



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

### DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Tuesday 6th April, 2021

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**NOTICE**

As directed, kindly take notice that in view of fresh Guidelines issued by the Government of India and the State Government dated 03.04.21 and in consideration of recent spike in the cases of Corona Positive, the competent authority has been pleased to decide that the functioning of the court shall be conducted "**exclusively through virtual mode**" from **06.04.2021 to 17.04.2021**.

Consequent upon, the Notice Number- III (Mar/21), IV (Mar/21) & VI (Mar/21) published in cause list dated 05.04.2021 are kept in abeyance till further order.

Kindly take further notice that **entry into the High Court premises is strictly prohibited**, unless authorised.

By order of Hon'ble the Chief Justice  
Sd/-  
Registrar General

**NOTICE – I (Mar/21)**

As directed, kindly take notice that all Regular Bail and Anticipatory Bail of “**consolidated list**” is now allocated to “**respective benches**”.

**Patna High Court**  
**The 27<sup>th</sup> March, 2021**

**By order of Hon’ble The Chief Justice**  
**Sd/-**  
**Registrar (List)**

**NOTICE – II (Mar/21)**

As directed, kindly take notice that consolidated list of “**Civil Matters**” which are “**never ever listed**”, is being published “**on every Monday**”.

Ld. Advocates who are willing for hearing of such cases, to be taken up through **virtual mode**, may give their consent accordingly in writing before the undersigned.

**Patna High Court**  
**The 27<sup>th</sup> March, 2021**

**By order of Hon’ble The Chief Justice**  
**Sd/-**  
**Registrar (List)**

### Notice – III (Mar/21)

Kindly take notice that, w.e.f. 12<sup>th</sup> of April, 2021, “**payment of Court Fee shall be mandatory**” for eFiling of cases of all nature through the ePortal.

For this purpose:

1. **Advocates who file their cases through the ePortal** will have to make online purchase of eCourt Fee from the Stock Holding Corporation of India Ltd (SHCIL) website. They can also make over-the-counter purchase of Court Fee from the SHCIL Kiosk near Gate no. 3. The advocates will then have to **upload the scanned copy of that Court Fee Receipt** on the ePortal along with the petitions.
2. On receiving the message (sms) of approval, the **original physical copy of the entire petition, documents, along with affidavit and the court fee receipt** (which have been scanned and filed through the ePortal) will then have to be submitted **by the next working day** at the designated filing counters of the Centralized Filing Section, in the following time slots:

Monday to Friday	Between 2:30 pm to 4:30 pm
Working Saturdays	Between 10:30 am to 1:00 pm

3. Cases found to be defective and consequently disapproved and communicated through message (sms), will have to be first rectified and only after subsequent approval message, the **original physical copy of the entire petition, documents, along with affidavit and the court fee receipt** (which have been scanned and filed through the ePortal), shall be submitted at the designated filing counters of the Centralized Filing Section as specified above.

4. The **acknowledgement receipt of the e-filing should be pasted** on the front cover of the hard copy for easy identification of cases.
5. **No token will be generated if the original physical copy is not submitted.**

**Date: 27<sup>th</sup> March, 2021**  
**Place: Patna**

**By Order of Hon'ble The Chief Justice**  
**Sd/-**  
**(Registrar General)**

**NOTICE – IV (Mar/21)**

In terms of clause no. 14 of earlier notice no. IV dated 26.03.21 under heading “procedure for general e-filing” learned advocates are hereby called upon to deposit the hard copies of the petitions and documents, along with affidavit and Court Fee of all cases uploaded through the e-portal / e-mode during the pandemic, for the months of **April, May and June 2020** in the first instance, in the following manner:

- 1. Pending cases:** Hard copies to be submitted to the Section Officer / authorized person of concerned pending section.
- 2. Disposed cases:** Hard copies to be submitted to the Section Officer / authorized person of concerned disposal section.

The above mentioned hard copies are required to be submitted between **15<sup>th</sup> April to 30<sup>th</sup> April 2021**.

For the remaining months of July, August, September, October, November, December 2020 and, January, February, March 2021, a separate date will be notified.

**Date: 27<sup>th</sup> March, 2021**

**Place: Patna**

**By Order of Hon’ble The Chief Justice**

**Sd/-**

**(Registrar General)**

**NOTICE – V (Mar/21)**

As directed, kindly take notice that the matters listed for hearing through **Virtual Mode** will be taken up during post Lunch session from **2.15 P.M. onwards** by the Hon'ble Courts.

**Patna High Court**  
**The 27<sup>th</sup> March, 2021**

**By order of Hon'ble The Chief Justice**  
**Sd/-**  
**Registrar (List)**

**NOTICE – VI (Mar/21)**

Due to COVID-19 pandemic, initially a Procedure for e-mentioning, e-filing, listing, uploading and, hearing of matters through video conferencing, was adopted. Thereafter studio based courts were set up inside the courtrooms providing access to stakeholders who did not have the technological infrastructure to provide continued access to justice for all. Thus courts were functioning through both modes, i.e virtual as well as physical.

Now the competent authority has decided that the Court will start functioning in “**hybrid (physical & virtual) mode**”, purely on “**experimental basis**” while observing the social distancing norms.

Physical presence of all the stakeholders within the Court premises shall be guided by the general instructions contained in the Standard Operating Procedure (SOP) adopted for the functioning of the Court.

In order to minimize the footfall, “**only 35(Civil), 50(Criminal) cases**” will be listed before each Hon'ble Bench **in physical mode**. However, Hon'ble Benches may take up other cases as per convenience of all stake holders in the matter through virtual mode in the session other than the session of physical mode.

**Date : 27<sup>th</sup> March 2021**  
**Place: Patna**

**By Order of Hon'ble the Chief Justice**  
**Sd/-**  
**(Registrar General)**

## NOTICE – VII (Mar/21)

### Procedure for mentioning, e-filing, listing and hearing of Urgent/Specified matters through Hybrid Mode.

#### Mentioning of Matters Listed/Allocated before Respective Bench

1. As directed, please take notice that **mentioning for urgent hearing of cases** running on the cause-list of the respective Hon'ble Bench may be made before the very same Hon'ble Bench by the learned counsel on notified registered e-mail\* not later than by 4 P.M, on court working days.

<http://patnahighcourt.gov.in/pdf/UPLOADED/4759.PDF>

2. As directed, please take notice that **mentioning for rectification of typographical error** in the Judicial Order shall be made before the respective Hon'ble Bench by the learned counsel on notified registered e-mail\*

\*Notified registered e-mail of the Court Master(s) attached with the  
Hon'ble Judge(s) along with their names

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble The Chief Justice	Mr. Ashok Kumar	Courtmaster01@gmail.com
2	Hon'ble Mr. Justice Shivaji Pandey	Mr. Dharmaraj Kumar	Courtmaster6@gmail.com
3	Hon'ble Mr. Justice Ashwani Kumar Singh	Mr. Chittaranjan Kumar	Courtmaster8@gmail.com
4	Hon'ble Mr. Justice Vikash Jain	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
5	Hon'ble Mr. Justice Ahsanuddin Amanullah	Mr. Faizul Haque	Courtmaster31@gmail.com
6	Hon'ble Mr. Justice Rajendra Kumar Mishra	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
7	Hon'ble Mr. Justice Chakradhari Sharan Singh	Mr. Manoj Bihari Singh	Courtmaster14@gmail.com
8	Hon'ble Mr. Justice Prabhat Kumar Jha	Mr. Faiz Ali	Courtmaster35@gmail.com
9	Hon'ble Mr. Justice Ashutosh Kumar	Mr. Ajit Kumar	Courtmaster36@gmail.com
10	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar Mr. Sourabh Kumar Singh	Courtmaster17@gmail.com
11	Hon'ble Mr. Justice Birendra Kumar	Mr. Rajesh Kumar	Courtmaster18@gmail.com
12	Hon'ble Mr. Justice Arvind Srivastava	Mr. Mukesh Tiwary	Courtmaster19@gmail.com
13	Hon'ble Mr. Justice Anil Kumar Upadhyay	Mr. Sunil Kumar Mishra	Courtmaster20@gmail.com
14	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. SheoGee Pandey	Courtmaster37@gmail.com



15	Hon'ble Mr. Justice Sanjay Kumar	Mr. Vimlesh Kumar	Courtmaster40@gmail.com
16	Hon'ble Mr. Justice Madhuresh Prasad	Mr. Shashi Bhushan Singh	Courtmaster68@gmail.com
17	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav Mr. Navalesh Kumar	Courtmaster39@gmail.com
18	Hon'ble Mr. Justice Anjani Kumar Sharan	Mr. Mukesh Kumar Singh	Courtmaster38@gmail.com
19	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
20	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
21	Hon'ble Mr. Justice ParthaSarthi	Mr. Uttam Kumar	Courtmaster033@gmail.com

### Mentioning for urgent listing of unlisted matters

1. Mentioning of urgent, unlisted matters shall now be only in writing, sent on e-mail ID: [ementioning.phc-bih@gov.in](mailto:ementioning.phc-bih@gov.in) in the prescribed format  
<http://patnahighcourt.gov.in/pdf/UPLOADED/4760.PDF>
2. Only those Mention slips which are complete in all respects, and received till 1:00 P.M. shall be considered for the day.
3. Such mention slips shall be considered and decision taken by Hon'ble the Chief Justice or his nominee(s). For the present such nominee(s) are jointly Hon'ble J.A.D.-I and Hon'ble J.A.D.-II, two senior most Puisne Judges of this Court. The order passed on such mention slips shall be immediately notified on the Website of the High Court of Judicature at Patna.

### Video-Conferencing

For hearing through Virtual Mode, all concerned shall be sent a link with a PIN to enable the stakeholders to get connected and facilitate consideration of the matter by video conference via Cisco Webex Meetings, Microsoft Teams or any other application.

Registrar (IT) shall enable and ensure flawless and un-interrupted hearing of the case by video conferencing. In case of any difficulty in the registration process, the helpline number 14632 can be availed of between 10:30 A.M. to 03:30 P.M.

<http://patnahighcourt.gov.in/ViewPDF.aspx?File=UPLOADED/4758.PDF>

**eFiling**

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>

<http://patnahighcourt.gov.in/efiling/>

In case the eFiled applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - [civilmattersago@gmail.com](mailto:civilmattersago@gmail.com) and [criminalmattersago@gmail.com](mailto:criminalmattersago@gmail.com) **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID [drknsinghasg@gmail.com](mailto:drknsinghasg@gmail.com). **In addition, hard copy shall be served in the Office of learned ASG.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Date : 27<sup>th</sup> March 2021**

**Place: Patna**

**By Order of Hon'ble the Chief Justice**

**Sd/-**

**(Registrar General)**

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**Details regarding Phone Numbers of the Technical Staff:-**

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble Mr. Justice Shivaji Pandey	Md.Shah Azam	9430228024
2	Hon'ble Mr. Justice Ashwani Kumar Singh	Sri Raushan Sudhakar	9304282149
3	Hon'ble Mr. Justice Vikash Jain	Sri Ravi Shanker Kumar	6202149258
4	Hon'ble Mr. Justice Ahsanuddin Amanullah	Sri. Shailesh	8877611844
5	Hon'ble Mr. Justice Rajendra Kumar Mishra	Sri Dharmraj Kumar	8083003006
6	Hon'ble Mr. Justice Chakradhari Sharan Singh	Sri Vishwajeet Kumar	7903995614
7	Hon'ble Mr. Justice Prabhat Kumar Jha	Sri Jitendra Kumar	9097652910
8	Hon'ble Mr. Justice Ashutosh Kumar	Sri Kumar Vimlesh	9708937204
9	Hon'ble Mr. Justice Sudhir Singh	Sri Sanjay Kumar Pandey	9955903529
10	Hon'ble Mr. Justice Birendra Kumar	Sri Tinku Kumar	9523800610
11	Hon'ble Mr. Justice Arvind Srivastava	Sri Abhijeet Kumar	7739374242
12	Hon'ble Mr. Justice Anil Kumar Upadhyay	Sri Mukesh Kumar	9771199289
13	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Sri Ravi Shankar Rajak	9693352667
14	Hon'ble Mr. Justice Sanjay Kumar	Sri Vishal Gaurav	7352819019
15	Hon'ble Mr. Justice Madhuresh Prasad	Sri Manish Kumar	9973982714
16	Hon'ble Mr. Justice Mohit Kumar Shah	Sri Sunil Kumar	9334082560
17	Hon'ble Mr. Justice Anjani Kumar Sharan	Md.Reyaz Ansari	7739222221
18	Hon'ble Mr. Justice Anil Kumar Sinha	Sri Shashank Sumit	9334442667
19	Hon'ble Mr. Justice Prabhat Kumar Singh	Sri Nishant Kumar	8294252459
20	Hon'ble Mr. Justice Partha Sarthy	Sri Suman Kant Jha	6203569306

		1. Sri Santosh Kumar	9431826853
		Thakur	
1.	Joint Registrar Judicial Lawazima	2.Sri Vinod Kumar	8340141279
		3.Sri Mritunjay Kumar	9835816160
		4.Sri Rahul KumarSaini	8825354244



## The High Court of Judicature at Patna

### DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

### DAILY CAUSE LIST OF CASES TO BE TAKEN UP

#### Urgent Mentioning Notice

1. Urgent matters of the D.B.-I & D.B.-II may be mentioned before D.B.-III
2. Urgent matters of the Board of Hon'ble Mr. Justice Shivaji Pandey may be mentioned before Hon'ble Mr. Justice Vikash Jain.

Tuesday the 6th April 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

**Mr. Justice Ashwani Kumar Singh &  
Mr. Justice Arvind Srivastava**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. APP (DB)/34/2017 R.I. FOR LIFE(302 CR.APP(DB)	5 KARI YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DR. RAJESH KUMAR SINGH RAGHWENDRA PRATAP SINGH SHAILENDRA KUMAR SINGH	SRI ASHWANI KUMAR SINHA
2.	CR. APP (DB)/175/2017 R.I. FOR LIFE (30 CR.APP(DB)	3 RANJAN KUMAR vs THE STATE OF BIHAR	RAVI RANJAN SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY BABITA KUMARI MALAY KUMAR CHOUDHARY UDAY KUMAR MANOJ KUMAR RAJ NARAYAN MISHRA	SHASHI BALA VERMA
3.	CR. APP (DB)/665/2017 IMPRISONMENT FOR CR.APP(DB)	4 VIJAY BHAGAT vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	SRI SATYA NARAYAN PRASAD AMIT KUMAR
4.	CR. APP (DB)/1313/2017 R.I. FOR LIFE(302 CR.APP(DB)	4 VIJAY SINGH AND ANR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH GANESH PRASAD SINGH	SRI AJAY MISHRA

<b>PATNA HIGH COURT</b>	<b>13</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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5.	CR. APP (DB)/1434/2017 IMPRISONMENT FOR CR.APP(DB)	4 BIPIN SINGH @ BIPIN RAM vs THE STATE OF BIHAR	PRABHU NARAYAN SHARMA BIMAL KUMAR SURENDRA PRASAD SINGH AMRIT ANUNAY	SRI MAYANAND JHA ANIL KUMAR SINGH
6.	CR. APP (DB)/289/2018 IMPRISONMENT FOR CR.APP(DB)	4 GOBINDA MANJHI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA	SRI ABHIMANYU SHARMA
7.	CR. APP (DB)/428/2018 R.I FOR LIFE (364 CR.APP(DB)	6 SUNIL KUMAR SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	SHASHI BALA VERMA
8.	CR. APP (DB)/533/2018 IMPRISONMENT FOR CR.APP(DB)	4 MANOJ BIND @ MANOJ KUMAR AND ANR vs THE STATE OF BIHAR	AJAY MUKHERJEE SUNIL PRASAD GANESH SHARMA SATISH CHANDRA	SRI AJAY MISHRA
9.	CR. APP (DB)/557/2018 IMPRISONMENT FOR CR.APP(DB)	4 GHURAN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DR. RAJESH KUMAR SINGH	SRI AJAY MISHRA
10.	CR. APP (DB)/678/2018 IMPRISONMENT FOR CR.APP(DB)	5 SURESH MAHTON vs THE STATE OF BIHAR	ZEYAUH HODA	SRI ABHIMANYU SHARMA
11.	CR. APP (DB)/682/2018 IMPRISONMENT FOR CR.APP(DB)	5 KALO SINGH @ KALESHWAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	SRI SHIVESH CHANDRA MISHRA SHIWESH CHANDRA MISHRA (APP)
12.	CR. APP (DB)/705/2018 R.I. FOR 12 YAERS CR.APP(DB)	3 SUNIL KUMAR vs THE STATE OF BIHAR POLICE INSPECTOR RAJ KUMAR TIWARI	GAURI SHANKAR PRASAD ASHOK KUMAR MISHRA VARUN KUMAR PRATIBHA SRIVASTAVA	SRI MAYANAND JHA
13.	CR. APP (DB)/763/2018 R.I FOR LIFE (302 CR.APP(DB)	6 RANJAN SINGH vs THE STATE OF BIHAR	ANUJ KUMAR VIPIN KUMAR SINGH SATYA PRAKASH	SRI MAYANAND JHA ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA ASHHAR MUSTAFA ABU NASAR
14.	CR. APP (DB)/865/2018 R.I FOR LIFE (302 CR.APP(DB)	2 LAV SHARMA AND ANR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH ANIRUDH KUMAR SINGH	SRI ASHWANI KUMAR SINHA
15.	CR. APP (DB)/911/2018 IMPRISONMENT FOR CR.APP(DB)	6 SREENATH @ RANA @ SREENATH RANA vs THE STATE OF BIHAR	ANKIT KATRIAR KSHATRSHAL RAJ	SRI ASHWANI KUMAR SINHA
16.	CR. APP (DB)/979/2018 IMPRISONMENT FOR CR.APP(DB)	11 SUNIL KUMAR @ SUNAINA SAO @ SUNIL vs THE STATE OF BIHAR	NILESH KUMAR AMRENDRA KUMAR SHASHANK SHEKHAR NILESH KUMAR	SRI DILIP KUMAR SINHA
17.	CR. APP (DB)/1000/2018 IMPRISONMENT FOR CR.APP(DB)	7 SURENDRA YADAV vs THE STATE OF BIHAR	AARUNI SINGH JITENDRA KUMAR GIRI	SRI ABHIMANYU SHARMA
18.	CR. APP (DB)/1154/2018 IMPRISONMENT FOR CR.APP(DB)	5 HARENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA ANJU KUMARI @ ANJU NARAIN UMESH KUMAR ROY ANANT KUMAR SINHA	SRI SHIVESH CHANDRA MISHRA
19.	CR. APP (DB)/1196/2018 R.I FOR LIFE (302 CR.APP(DB)	3 RAM SURESH YADAV @ LANGA YADAV @ RAM SURESH SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	SHASHI BALA VERMA RAJEEV RANJAN
20.	CR. APP (DB)/1199/2018 IMPRISONMENT FOR CR.APP(DB)	4 RAJU CHAUHAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH BIJAY SHANKAR CHOUBEY	SHASHI BALA VERMA
21.	CR. APP (DB)/1215/2018 R.I. FOR LIFE (30 CR.APP(DB)	5 SHYAM KUMAR @ GABBAR PASWAN vs THE STATE OF BIHAR	SADA NAND ROY	SRI ABHIMANYU SHARMA

<b>PATNA HIGH COURT</b>	<b>14</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava	
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22.	CR. APP (DB)/1238/2018 IMPRISONMENT FOR CR.APP(DB)	6	PINTU KUMAR AND ANR vs THE STATE OF BIHAR	ANSUL ANUJ KUMAR MD.IMTEYAZ AHMAD NILESH KUMAR SHASHANK SHEKHAR	SRI SHIVESH CHANDRA MISHRA TEJ NARAYAN SINGH
23.	CR. APP (DB)/1263/2018 IMPRISONMENT FOR CR.APP(DB)	5	MD. ASLAM AND ANR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	SRI MAYANAND JHA MD. ZIAUL QUAMAR MD.MANZER KARIM
24.	CR. APP (DB)/1267/2018 IMPRISONMENT FOR CR.APP(DB)	3	NAM NARAYAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	SRI ASHWANI KUMAR SINHA KUMAR RAJEEV REMY KUMARI BINAY KUMAR SINGH
25.	CR. APP (DB)/243/2019 AGAINST CONVICATIO CR.APP(DB)	6	CHHOTI DEVI @ AMRITA vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR PRAVIN KUMAR	SHYAMESHWAR DAYAL
26.	CR. APP (DB)/1322/2019 R.I. FOR 14 YEARS CR.APP(DB)	8	RIPU SUDAN RAI vs THE STATE OF BIHAR	MANOJ KUMAR SINHA SHYAMESHWAR DAYAL SACHIN KUMAR RAJIV RANJAN	ASHWANI KUMAR SINHA
27.	CR. APP (DB)/1505/2019 IMPRISONMENT FOR CR.APP(DB)	7	MANTU RAM vs THE STATE OF BIHAR	SADA NAND ROY	DILIP KUMAR SINHA
28.	MJC/5125/2019	3	BINOD KUMAR SINGH vs THE UNION OF INDIA	SATISH KUMAR SINHA	S.D. SANJAY (ADSG)
29.	CR. APP (DB)/97/2020 IMPRISONMENT FOR CR.APP(DB)	5	AVINASH KUMAR @ AVINASH SINGH vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD SINGH@SANJAY	AJAY MISHRA SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR
With	CR. APP (DB)/114/2020 R.I For LifeCR.APP(DB)	5	MUKESH SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD. SINGH	KM. SHASHI BALA VERMA SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR
With	CR. APP (DB)/234/2020 IMPRISONMENT FOR LCR.APP(DB)	2	KALLU KUMAR @ KALLU SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	SATYA NARAYAN PRASAD SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR DR. MAYANAND JHA
30.	CR. APP (DB)/298/2020 life imprisonment CR.APP(DB)	1	RINKU KUNWAR @ ROHIT KUNWAR vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	
31.	CR. APP (DB)/410/2020 R.I. FOR LIFE CR.APP(DB)	4	RATNESH KUMAR @ RAUSHAN CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR VAISHNAVI SINGH	A.G. SANDIP KUMAR GAUTAM PRITISH KUMAR LAL
With	CR. APP (DB)/423/2020 AGAINST CONVICTIONCR.APP(DB)	4	SANJIT KUMAR vs THE STATE OF BIHAR	AJIT KUMAR	A.G. PRITISH KUMAR LAL
<b>MATTER -1</b>					
32.	CR. APP (DB)/109/2018 R.I FOR LIFE (302 CR.APP(DB)	4	ASHOK MAHATO AND ANR vs THE STATE OF BIHAR	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH RAMA KANT SINGH	SRI SHIVESH CHANDRA MISHRA
33.	CR. APP (DB)/187/2018 R.I. FOR LIFE (30 CR.APP(DB)	5	GENU YADAV vs THE STATE OF BIHAR	MRITUNJAY KUMAR	SRI SHIVESH CHANDRA MISHRA PRAVEEN KUMAR AGRAWAL
34.	CR. APP (DB)/570/2018 R.I. FOR LIFE (30 CR.APP(DB)	5	SURESH SINGH AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR LAKSHMI KANT SHARMA PRABHAKAR NATH RAI	SRI AJAY MISHRA
35.	CR. APP (DB)/1310/2018 IMPRISONMENT FOR CR.APP(DB)	3	KAUSHAR LAHERI @ KAUSHAL LAHERI vs THE STATE OF BIHAR	ASHHAR MUSTAFA ASHISH KUMAR RANJAN MD. MURAD ASHRAF TALIB MUSTAFA MADHUBALA VERMA AJAY KUMAR VERMA	SRI SATYA NARAYAN PRASAD

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36.	CR. APP (DB)/57/2019 against convictio CR.APP(DB)	5	BHOLA RAWANI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	AJAY MISHRA SMT. SUDHA AMBASTHA
37.	CR. APP (DB)/65/2019 Against Convictio CR.APP(DB)	4	MAHBUB ALAM @ MEHBUB ALAM vs THE STATE OF BIHAR	MD. ANJUM AKHTER RANJAN KUMAR SINHA JITENDRA NARAIN SINHA	DILIP KUMAR SINHA
38.	CR. APP (DB)/140/2019 AGAINST CONVICATIO CR.APP(DB)	5	RANJEET KUMAR @ RANJEET SAH vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR SHASHANK SHEKHAR	DR. MAYANAND JHA
39.	CR. APP (DB)/573/2019 R.I. FOR LIFE CR.APP(DB)	6	PAIRU YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR SUSHMITA SINGH PRATIMA KUMARI DR. SHASHI SHEKHAR KISHORE RAJESH KUMAR RAJAK	MANISH KUMAR NO2
40.	CR. APP (DB)/641/2019 Against convictio CR.APP(DB)	3	RAMESHWAR BHAGAT vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD PRAVIN KUMAR SHASHANK SHEKHAR	KM. SHASHI BALA VERMA RAVINDRA KUMAR SINHA
41.	CR. APP (DB)/647/2019 against convictio CR.APP(DB)	7	ALI IMAM GADDI vs THE STATE OF BIHAR	SYED EHTESHAMUDDIN RANA PRATAP SINGH RANVIJAY NARAIN SINGH	KM. SHASHI BALA VERMA MANOJ KUMAR SINGH (CGC) S.D.SANJAY(ADSG)
42.	CR. APP (DB)/686/2019 against convictio CR.APP(DB)	2	BASUDEO MEHTA vs THE STATE OF BIHAR	AMRIT ABHIJAT UPENDRA YADAV	SHIWESH CHANDRA MISHRA
43.	CR. APP (DB)/729/2019 R.I. FOR LIFE CR.APP(DB)	4	BABAN KAHAR vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	SATYA NARAYAN PRASAD
<b>(AT 2.15 P.M.)</b>					
<b><u>FOR HEARING</u></b>					
44.	D. REF./1/2017 DEATH REF.	13	THE STATE OF BIHAR vs DUKHAN KAHAR @ DUKHAN RAM KAHAR	XXXXXX SURYA NILAMBARI (AMICUS CURIAE)	SURYA NILAMBARI
(Part-Heard)					
With	CR. APP (DB)/1271/2016 SENTENCED TO DEATHCR.APP(DB)	12	DWARIK PASWAN AND ORS vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	SRI MAYANAND JHA
With	D. REF./2/2017 DEATH REF.	14	THE STATE OF BIHAR vs BACHESH KUMAR SINGH AND ORS	XXXXXX SURYA NILAMBARI (AMICUS CURIE)	SURYA NILAMBARI
With	CR. APP (DB)/30/2017 R.I FOR 10 YEARS (CR.APP(DB)	15	BUDHAN YADAV AND ANR vs THE STATE OF BIHAR	GIRISH CHANDRA SHARMA AJAY KUMAR SUNIL SRIVASTAVA	SRI MAYANAND JHA
With	CR. APP (DB)/32/2017 SENTENCED TO DEATHCR.APP(DB)	12	BACHESH KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	SRI DILIP KUMAR SINHA
With	CR. APP (DB)/62/2017 R.I FOR 10 YEARS(3CR.APP(DB)	13	BUTAI YADAV vs THE STATE OF BIHAR	UPENDRA KUMAR KUMARI SUJATA SINHA AJIT KUMAR	SRI DILIP KUMAR SINHA
With	CR. APP (DB)/72/2017 R.I FOR 10 YEARS (CR.APP(DB)	12	DUKHAN KAHAR @ DUKHAN RAM KAHAR vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	SHASHI BALA VERMA
With	CR. APP (DB)/96/2017 IMPRISONMENT FOR LCR.APP(DB)	16	MUNGESHWAR YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	SRI ABHIMANYU SHARMA
With	CR. APP (DB)/184/2017 IMPRISONMENT FOR LCR.APP(DB)	16	ARVIND KUMAR AND ANR vs THE STATE OF BIHAR	ANSUL ANUJ KUMAR	SHASHI BALA VERMA
45.	CR. APP (DB)/135/2015 R.I. FOR LIFE (30 CR.APP(DB)	9	RAJESH YADAV vs THE STATE OF BIHAR	AJAY NANDAN SAHAY VIJAY KUMAR SINHA BINOD KUMAR YADAV SATYENDRA KUMAR BHATNAGAR ANANT KUMAR UDAY KUMAR	AJAY MISHRAAPP KUMAR UDAY SINGH
With	CR. APP (DB)/919/2014 R.I FOR LIFE(302/1CR.APP(DB)	3	DINESHWAR YADAV AND ORS. vs THE STATE OF BIHAR	AJAY NANDAN SAHAY BINOD KUMAR YADAV	S.C.MISHRA APP

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With	CR. APP (DB)/929/2014 R.I.FOR LIFE(302,1CR.APP(DB)	3	RAM BIHARI YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.SHARMAAPP
With	CR. APP (DB)/938/2014 R.I FOR LIFE (302/CR.APP(DB)	3	RAJ KUMAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR YADAV	MAYA NAND JHA APP KUMAR UDAY SINGH
46.	CR. APP (DB)/406/2016 IMPRISONMENT FOR CR.APP(DB)	7	HAFIZ MIAN @ HAFIZ MIYA AND ORS vs THE STATE OF BIHAR	RAM BINOD SINGH BINDHYACHAL SINGH RAVI RANJAN NILESH KUMAR MD.IMTEYAZ AHMAD	G.P.JAISWALAPP SATYENDRA KUMAR BHATNAGAR DEEPAK KUMAR
47.	CR. APP (DB)/736/2016 R.I.FOR LIFE(302) CR.APP(DB)	14	SUSHIL SINGH AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD KUMAR DWIJENDRA PRATAP MD. JAVED JAFAR KHAN	SRI DILIP KUMAR SINHA RAMCHANDRA SINGH LAL BAHADUR SINGH RAJ KISHOR PRASAD
48.	D. REF./1/2019 death reference DEATH REF.	4	THE STATE OF BIHAR vs NASRUDDIN MIAN @ LALLU	XXXXX	XXXXX ARUN KUMAR PRASAD ANUJ KUMAR MD. NAUSHAD UZZOHA SHAFIUR RAHMAN
With	CR. APP (DB)/425/2019 AGAINST CONVICTIONCR.APP(DB)	3	NASRUDDIN MIAN @ LALU @ NASIRUDDIN AHMAD vs THE STATE OF BIHAR	ANUJ KUMAR ARUN KUMAR PRASAD ARIF DAULA SIDDIQUIE MD. ANIS AKHTAR	SHIWESH CHANDRA MISHRA ARBIND KUMAR SINGH RABINDRA KUMAR TIWARI
With	CR. APP (DB)/499/2019 AGAINST CONVICTIONCR.APP(DB)	6	SALAMU NESHA @ SALAMUN NESA vs THE STATE OF BIHAR	SHAFIUR RAHMAN JAWED GAFFAR KHAN MD. NAUSHAD UZZOHA	DILIP KUMAR SINHA
49.	D. REF./4/2019 D.Reference DEATH REF.	3	THE STATE OF BIHAR vs BALWANT SINGH	XXXXXXX	
With	CR. APP (DB)/1181/2019 LIFE IMPRISONMENTCR.APP(DB)	3	ANANT PANDEY vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	SATYA NARAYAN PRASAD
With	CR. APP (DB)/1184/2019 SENTENCE TO DEATHCR.APP(DB)	2	BALWANT SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	ASHWANI KUMAR SINHA DHARMESH KUMAR SHRIVASTAVA DEWENDRA NARAYAN SINGH
50.	CR. APP (DB)/1482/2019 IMPRISONMENT FOR CR.APP(DB)	9	GAURAV KUMAR RAI @ SHUBHAM vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY KAUSHAL KISHOR RANJIT KUMAR YADAV	KM. SHASHI BALA VERMA

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDERS

1.	CR. APP (DB)/755/2019 R.I. FOR LIFE IA-1/2021 () CR.APP(DB)	3	TUSHAR CHAUDHARY @ SANOJ CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR	SHIWESH CHANDRA MISHRA RAJEEV NAYAN
2.	CR. APP (DB)/810/2019 imprisonment for IA- 1/2019 () CR.APP(DB)	4	RAJESH MANDAL vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	SHIWESH CHANDRA MISHRA
3.	CR. APP (DB)/978/2019 27 CR.APP(DB)	3	PREM YADAV vs THE STATE OF BIHAR	ANUJ KUMAR JAVED ASLAM	KM. SHASHI BALA VERMA
4.	CR. APP (DB)/985/2019 R.I. FOR LIFE CR.APP(DB)	4	MANOJ PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	ASHWANI KUMAR SINHA
5.	CR. APP (DB)/999/2019 R.I. FOR LIFE IA-1/2020 () CR.APP(DB)	3	SUNIL KUMAR SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI	SATYA NARAYAN PRASAD
6.	CR. APP (DB)/1014/2019 R.I. FOR LIFE IA-1/2020 () CR.APP(DB)	3	KRISHNA CHAUDHARY @ KISHAN CHAUDHARY vs THE STATE OF BIHAR	ZAINUL ABEDIN	ASHWANI KUMAR SINHA
7.	CR. APP (DB)/1067/2019 against convictio CR.APP(DB)	2	RAJU KUMAR @ NARENDRA KUMAR RAJU vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	MANISH KUMAR NO2



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8.	CR. APP (DB)/1093/2019 R.I. FOR LIFE CR.APP(DB)	5 KHUSHBUDDIN MIYA @ KHUSHBUDDIN ALI vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY AJAY MISHRA
9.	L.P.A/1104/2019 LPA	5 THE WORKMEN OF DAYA ENGINEERING WORKS (SLEEPER) LTD., vs MANAGEMENT OF DAYA ENGINEERING WORKS (SLEEPER) LTD.,	PRAMOD KUMAR SINHA AJAY KUMAR RASTOGI (AAG10)
With	L.P.A/1201/2019 IA- 1/2019	4 MANAGEMENT OF DAYA ENGINEERING WORKS (SLEEPER) LTD. vs THE WORKMEN OF DAYA ENGINEERING WORKS (SLEEPER) LTD.	ASHUTOSH SINGH AJAY KUMAR RASTOGI (AAG10) PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA CHETAN KUMAR
10.	CR. APP (DB)/1128/2019 R.I. FOR LIFE CR.APP(DB)	4 DEO KUMAR SAO @ DEV KUMAR SAO vs THE STATE OF BIHAR	NARESH PRASAD PUSHPA KUMARI ARCHANA MISHRA SATYA NARAYAN PRASAD
11.	CR. APP (DB)/1140/2019 IMPRISONMENT FOR CR.APP(DB)	4 BHUMI YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR KM. SHASHI BALA VERMA
12.	CR. APP (DB)/1301/2019 IMPRISONMENT FOR CR.APP(DB)	4 RAMIYA DEVI vs THE STATE OF BIHAR	PRAKASH MAHTO DILIP KUMAR SINHA RUDRA DEO
13.	CR. APP (DB)/1307/2019 R.I. FOR 20 YEARS CR.APP(DB)	3 CHANDA DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DR. RAJESH KUMAR SINGH DILIP KUMAR SINHA
14.	CR. APP (DB)/1330/2019 AGAINST CONVICTIO CR.APP(DB)	4 SATENDRA PRASAD vs THE STATE OF BIHAR	ANUJ KUMAR JAVED ASLAM KUMARI ANUPAM SHIWESH CHANDRA MISHRA
15.	CR. APP (DB)/1354/2019 R.I. FOR LIFE CR.APP(DB)	4 ANIL TIWARY vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI KM. SHASHI BALA VERMA ASHOK KUMAR SUNIL KUMAR SINGH
16.	CR. APP (DB)/1362/2019 IMPRISONMENT FOR CR.APP(DB)	7 SAMBHU SINGH @ SHAMBHU SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH ASHWANI KUMAR SINHA
With	CR. APP (DB)/1337/2019 IMPRISONMENT FOR L	3 BANARSI SINGH vs THE STATE OF BIHAR	ARUN KUMAR SINGH SURENDRA KUMAR MISHRA SHASHIKANT DR. MAYANAND JHA
With	CR. APP (DB)/1352/2019 IMPRISONMENT FOR L	4 DHANJI SINGH vs THE STATE OF BIHAR	MANI MADHUKAR ANJANI KUMAR SINHA AJAY KUMAR SINGH ABHIMANYU SHARMA
With	CR. APP (DB)/1431/2019 IMPRISONMENT FOR L	3 LAL BIHARI SINGH vs THE STATE OF BIHAR	ARUN KUMAR SINGH SURENDRA KUMAR MISHRA SHASHIKANT USHA KUMARI 1
17.	CR. APP (DB)/1479/2019 IMPRISONMENT FOR IA- 1/2021 () CR.APP(DB)	2 BHORIK BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY SATYA NARAYAN PRASAD
18.	CR. APP (DB)/1484/2019 IMPRISONMENT FOR CR.APP(DB)	2 PINTU KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR AMRESH KUMAR RAKESH KUMAR SHARMA DR. MAYANAND JHA
19.	CR. APP (DB)/1500/2019 IMPRISONMENT FOR CR.APP(DB)	3 MD. KARI vs THE STATE OF BIHAR	RANA PRATAP SINGH RAJESH KR. SINGH MANISH KUMAR SINGH BINOD KUMAR VIVEKA NAND SINGH
20.	CR. APP (DB)/1504/2019 IMPRISONMENT FOR CR.APP(DB)	3 MD. TAJUDDIN vs THE STATE OF BIHAR	RANA PRATAP SINGH RAJESH KR. SINGH VIVEKA NAND SINGH BINOD KUMAR MANISH KUMAR SINGH
21.	CR. APP (DB)/1515/2019 against convictio IA- 1/2021 () CR.APP(DB)	5 NARMADA BIND vs THE STATE OF BIHAR	PAWAN KUMAR SINGH ASHWANI KUMAR SINHA

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22.	CR. APP (DB)/1532/2019 against convictio CR.APP(DB)	3 PRABHU SAHANI vs THE STATE OF BIHAR	KUSUM KUMARI MRIGENDRA KUMAR MAYANK BILOCHAN	MANISH KUMAR NO2 DILIP KUMAR TONDON PRATEEK TONDON
23.	CR. APP (DB)/1541/2019 against convictio CR.APP(DB)	3 SHASHI YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	KM. SHASHI BALA VERMA MANOJ KUMAR JHA
24.	CR. APP (DB)/1542/2019 against convictio CR.APP(DB)	3 MADAN SAHANI vs THE STATE OF BIHAR	KUSUM KUMARI MRIGENDRA KUMAR MAYANK BILOCHAN	ABHIMANYU SHARMA DILIP KUMAR TONDON PRATEEK TONDON
25.	CR. APP (DB)/1543/2019 against convictio CR.APP(DB)	3 VIRENDRA CHOUDHARY vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL	SHIWESH CHANDRA MISHRA
26.	CR. APP (DB)/11/2020 IMPRISONMENT FOR CR.APP(DB)	2 JITENDRA YADAV vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR UDBHAV	AJAY MISHRA PATANJALI RISHI
27.	CR. APP (DB)/14/2020 Imprisomnt for IA- 1/2020 () IA-2/2020 () CR.APP(DB)	6 MOJAHID ANSARI @ MOZAHID @ MOZAHID ANSARI @ MD. MOJAHID ANSARI vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	KM. SHASHI BALA VERMA
28.	CR. APP (DB)/16/2020 R. I FOR LIFE CR.APP(DB)	4 SANGAL SWAMI @ VINAY KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	DILIP KUMAR SINHA
With	CR. APP (DB)/359/2020 converted from Cr.	2 HARE RAM YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	ABHA SINGH
29.	CR. APP (DB)/31/2020 IMPRISONMENT FOR IA- 1/2020 () CR.APP(DB)	4 MANISH SHARMA @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	SANJAY SINHA MD. FAZLE KARIM	ABHIMANYU SHARMA UDAY CHAND PRASAD MANOJ KUMAR
30.	CR. APP (DB)/37/2020 R.I for life CR.APP(DB)	3 RAM SWARTH YADAV @ SWARTH YADAV vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD	SHIWESH CHANDRA MISHRA MANOJ KUMAR PANDEY
31.	CR. APP (DB)/40/2020 other conviction IA-1/2021 () CR.APP(DB)	3 SUBHASH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	MANISH KUMAR NO2
32.	CR. APP (DB)/52/2020 IMPRISONMENT FOR CR.APP(DB)	2 NIRBHAY LAL vs THE STATE OF BIHAR	PARMATMA SINGH	ASHWANI KUMAR SINHA
33.	CR. APP (DB)/65/2020 IMPRISONMENT FOR IA- 1/2021 () CR.APP(DB)	3 JAGARNATH YADAV @ MISHRAJI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	DR. MAYANAND JHA
34.	CR. APP (DB)/120/2020 imprisonment for CR.APP(DB)	2 MITHILESH KUMAR @ TUNTUN @ MITHILESH PRASAD vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA MANOJ KUMAR	DILIP KUMAR SINHA HANSRAJ
35.	CR. APP (DB)/123/2020 against convictio IA- 1/2020 () CR.APP(DB)	3 ANIL PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	ABHIMANYU SHARMA
36.	CR. APP (DB)/131/2020 Imprisonment for CR.APP(DB)	2 SUMITRA DEVI @ SUBHADRA DEVI vs THE STATE OF BIHAR	ANITA KUMARI SINGH PRITOSH PARIMAL AMRESH KURMAR SINGH	MANISH KUMAR NO2
37.	CR. APP (DB)/137/2020 IMPRISONMENT FOR CR.APP(DB)	2 CHANDAR BIND @ CHANDAN BIND @ RAM CHANDRA BIND vs THE STATE OF BIHAR	RAJESH KUMAR PATHAK UMESH NARAYAN DUBEY	DR. MAYANAND JHA
38.	CR. APP (DB)/153/2020 against convictio IA- 1/2021 () CR.APP(DB)	4 MANTI DEVI @ SANTI DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	SADANAND PASWAN
39.	CR. APP (DB)/156/2020 Against Convictio IA- 1/2020 () CR.APP(DB)	3 MANOJ SAHNI vs THE STATE OF BIHAR	ABHIMANYU SHARMA	DR. MAYANAND JHA
40.	CR. APP (DB)/161/2020 Imprisonment for CR.APP(DB)	2 PANNALAL PRASAD vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	SATYA NARAYAN PRASAD

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41.	CR. APP (DB)/165/2020 Imprisonment for IA-1/2020 () CR.APP(DB)	2 RAJU YADAV @ RAJU KUMAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SATYA NARAYAN PRASAD
42.	CR. APP (DB)/203/2020 imprisonment for CR. APPEAL AGAINST	2 MUNNA RAM vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	MANISH KUMAR NO2 DILIP KUMAR SINHA (APP)
43.	CR. APP (DB)/207/2020 against convictio CR.APP(DB)	4 SUJIT KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR	RANA VIKRAM SINGH RASIKA PRITI	MANISH KUMAR NO2
44.	CR. APP (DB)/211/2020 R.I FOR LIFE CR.APP(DB)	3 RATNESH KUMAR SINGH vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	DILIP KUMAR SINHA SHASHI BHUSHAN KUMAR MANGLAM
45.	CR. APP (DB)/219/2020 against convictio CR.APP(DB)	2 RANVEER YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	SATYA NARAYAN PRASAD
46.	CR. APP (DB)/226/2020 IMPRISONMENT FOR CR.APP(DB)	3 DURGA DEVI vs THE STATE OF BIHAR	SADA NAND ROY	ABHIMANYU SHARMA RAGHUNANDAN KUMAR SINGH RIYA SINGH
47.	CR. APP (DB)/230/2020 R.I For Life CR.APP(DB)	2 MUKESH KUMAR @ ADKAS @ HARKAS vs THE STATE OF BIHAR	RAJANI KANT SINGH	MANISH KUMAR NO2
48.	CR. APP (DB)/235/2020 AGAINST FOR CONVI CR.APP(DB)	2 GAURAV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA ANUJ KUMAR	ABHIMANYU SHARMA ANSHUMAN SINGH HRIDAYAL KUMAR
49.	CR. APP (DB)/243/2020 R.I FOR LIFE CR.APP(DB)	2 BIRENDRA PASWAN @ HATHKATTA vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	DR. MAYANAND JHA
50.	CR. APP (DB)/248/2020 converted from Cr CR.APP(DB)	2 BABAN SINGH vs THE STATE OF BIHAR	KANHAIYA PANDEY RAKESH NARAYANSINGH	BINOD BIHARI SINGH
With	CR. APP (DB)/29/2020 R.I for life	3 BESNATH SINGH @ BISHWANTH SINGH vs THE STATE OF BIHAR	KANHAIYA PANDEY RAKESH NARAYANSINGH	SATYA NARAYAN PRASAD SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH
51.	CR. APP (DB)/252/2020 R.I for Life CR.APP(DB)	2 SIYA RAM SONAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	DR. MAYANAND JHA
52.	CR. APP (DB)/264/2020 imprisonment for CR.APP(DB)	1 SHRAVAN KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	DILIP KUMAR SINHA
53.	CR. APP (DB)/266/2020 R.I. for Life IA-1/2020 () CR.APP(DB)	2 BIJAY BHAGAT vs THE STATE OF BIHAR	HARENDRA PRASAD NAND KISHORE PATEL	SATYA NARAYAN PRASAD ARBIND KUMAR SINGH MANAUR ALAM
54.	CR. APP (DB)/281/2020 Against Convictio CR.APP(DB)	2 MD. PARVEJ ANSARI vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @ DEEPAK SAHAY	KM. SHASHI BALA VERMA
55.	CR. APP (DB)/282/2020 R.I for 20 Years. CR.APP(DB)	2 SAWAN KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA ALOK RANJAN	ASHWANI KUMAR SINHA
56.	CR. APP (DB)/284/2020 RIGOROUS IMPRISON IA-1/2020 () CR.APP(DB)	2 RAM CHANDRA SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR PRASOON SINHA	DR. MAYANAND JHA SANTOSH KUMAR ALOK KUMAR ALOK
57.	CR. APP (DB)/289/2020 R.I. FOR LIFE CR.APP(DB)	2 MOHAN YADAV vs THE STATE OF BIHAR	SABAL KUMAR JHA	DR. MAYANAND JHA ASHISH KUMAR TARKESHWAR PD. VERMA
58.	CR. APP (DB)/297/2020 IMPRISONMENT FOR CR.APP(DB)	1 ALAMGIR vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	SHIWESH CHANDRA MISHRA
59.	CR. APP (DB)/303/2020 IMPRISONMENT FOR IA-1/2020 () CR.APP(DB)	1 UDAY PUKAR SINGH @ MUTUR SINGH vs THE STATE OF BIHAR	BINOD KUMAR SINGH SATYENDRA PRASAD SINGH	SATYA NARAYAN PRASAD MD. KAMALUDDIN KRISHNA MURARI

<b>PATNA HIGH COURT</b>	<b>20</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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60.	CR. APP (DB)/310/2020 IMPRISONMENT FOR CR.APP(DB)	1 GOURI YADAV vs THE STATE OF BIHAR	SABAL KUMAR JHA	SATYA NARAYAN PRASAD ASHISH KUMAR TARKESHWAR PD. VERMA
61.	CR. APP (DB)/311/2020 R.I For Life CR.APP(DB)	1 MITHLESH RAM @ MITHILESH RAM vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH UPADHYAY SAURABH KUMAR RIYA SINGH	SATYA NARAYAN PRASAD
62.	CR. APP (DB)/315/2020 Against Convictio CR.APP(DB)	2 AHMAD @ MD. AHMAD vs THE STATE OF BIHAR	RAJ KUMAR	DR. MAYANAND JHA
63.	CR. APP (DB)/318/2020 R.I. FOR 12 YEARS CR.APP(DB)	1 RUPESH KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	DILIP KUMAR SINHA
64.	CR. APP (DB)/331/2020 R.I for Life CR.APP(DB)	2 SATYENDRA YADAV vs THE STATE OF BIHAR	RAM NARESH RAY YOGENDRA KUMAR	SATYA NARAYAN PRASAD
65.	CR. APP (DB)/334/2020 AGAINST CONVICTIO IA- 1/2020 () CR.APP(DB)	2 MASLEHUDDIN vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR MD. MANZER KARIM	SATYA NARAYAN PRASAD MD. HELAL AHMAD
66.	CR. APP (DB)/341/2020 IMPRISONMENT FOR CR.APP(DB)	1 VICKI PANDEY @ VICKY PANDEY vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	DR. MAYANAND JHA PRAMOD KUMAR VERMA
67.	CR. APP (DB)/352/2020 Against Convictio CR.APP(DB)	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	AJAY MISHRA PANKAJ KUMAR
68.	CR. APP (DB)/353/2020 AGAINST CONVICTIO IA- 1/2020 () CR.APP(DB)	1 MANGAL MAHTO vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	DR. MAYANAND JHA
69.	CR. APP (DB)/360/2020 IMPRISONMENT FOR CR.APP(DB)	2 GANESH RAM vs THE STATE OF BIHAR	KRISHNA KANT SINGH	DILIP KUMAR SINHA
70.	CR. APP (DB)/363/2020 against convictio CR.APP(DB)	1 MUKESH RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	KM. SHASHI BALA VERMA
71.	CR. APP (DB)/364/2020 IMPRISONMENT FOR CR.APP(DB)	1 MITHUN MUSHAR vs THE STATE OF BIHAR	SATYAPAL SINGH	AJAY MISHRA
72.	CR. APP (DB)/379/2020 R.I. FOR LIFE CR.APP(DB)	2 DHANJEE KAHAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	ABHIMANYU SHARMA
73.	CR. APP (DB)/380/2020 Imprisonment for CR.APP(DB)	1 NEELAM KUMARI vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	MANISH KUMAR NO2
74.	CR. APP (DB)/381/2020 AGAINST CONVICTIO CR.APP(DB)	1 NITESH RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	AJAY MISHRA
75.	CR. APP (DB)/395/2020 AGAINST CONVICTIO CR.APP(DB)	4 UPENDRA PRASAD @ UPENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
76.	CR. APP (DB)/408/2020 IMPRISONMENT FOR IA- 1/2020 () CR.APP(DB)	2 DEEPAK KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
77.	CR. APP (DB)/419/2020 R.I. for Life CR.APP(DB)	2 BHUALI RAI vs THE STATE OF BIHAR	ANIL CHANDRA DINESHWAR TIWARY	A.G.
78.	CR. APP (DB)/421/2020 AGAINST CONVICTIO IA- 1/2020 () CR.APP(DB)	2 KHUSBOO DEVI @ KHUSABU DEVI vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
79.	CR. APP (DB)/422/2020 AGAINST CONVICTIO CR.APP(DB)	2 DEENBANDHU SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
80.	CR. APP (DB)/427/2020 R.I. for Life IA-1/2021 () CR.APP(DB)	2 NAWAL SAHNI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G.

<b>PATNA HIGH COURT</b>	<b>21</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava	
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81.	CR. APP (DB)/437/2020 AGAINST CONVICATIO IA- 1/2021 () CR.APP(DB)	1	RAVI KUMAR vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
82.	CR. APP (DB)/439/2020 AGAINST CONVICATIO CR.APP(DB)	2	RAM KUMAR MEHTA vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	A.G.
83.	CR. APP (DB)/440/2020 AGAINST CONVICATIO IA- 1/2021 () CR.APP(DB)	2	UMESH KUMAR PASWAN @ UMESH PASWAN @ THAKUR PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
84.	CR. APP (DB)/442/2020 AGAINST CONVICATIO CR.APP(DB)	2	CHANDRIKA RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
85.	CR. APP (DB)/1/2021 R.I. FOR LIFE CR.APP(DB)	1	JAIGOVIND SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. TRIBHUWAN NARAYAN
86.	CR. APP (DB)/6/2021 RIGOROUS IMPRISON CR.APP(DB)	1	RUBUL HUSSAIN @ RUBUL HASAN vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
87.	CR. APP (DB)/7/2021 IMPRISONMENT FOR IA- 1/2021 () CR.APP(DB)	1	SANJAY YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
88.	CR. APP (DB)/15/2021 IMPRISONMENT FOR IA- 1/2021 () CR.APP(DB)	1	BAL MUKUND CHAUHAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
89.	CR. APP (DB)/18/2021 Imprisonment for CR.APP(DB)	1	RAMESH PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. ARVIND KUMAR PANDEY JAY RAM PRASAD
90.	CR. APP (DB)/19/2021 Life Imprisonment IA- 1/2021 () CR.APP(DB)	1	JAMIL MIAN vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
91.	CR. APP (DB)/29/2021 R.I. FOR LIFE CR.APP(DB)	1	SUNIL RAM vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
92.	CR. APP (DB)/32/2021 R.I FOR LIFE CR.APP(DB)	1	SHANKARDHARI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
93.	CR. APP (DB)/43/2021 R.I. FOR LIFE CR.APP(DB)	1	BINOD SINGH vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. KRISHNA KANT SINGH
94.	CR. APP (DB)/45/2021 R.I FOR LIFE IA-1/2021 () CR.APP(DB)	1	MOHAMMED HAZRAT ALI SAI @ HAZRAT ALI @ MD. HAZRAT SAI vs THE STATE OF BIHAR	AWADHESH KUMAR ANIRUDG SHARMA	A.G.
95.	CR. APP (DB)/64/2021 IMPRISONMENT FOR CR.APP(DB)	1	GOBIND YADAV @ GOVIND YADEV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
96.	CR. APP (DB)/69/2021 Against Convictio CR.APP(DB)	1	SHASHI KUMAR SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
97.	CR. APP (DB)/118/2021 LIFE IMPRISONMENT CR.APP(DB)	1	JAMAUTRI DEVI vs THE STATE OF BIHAR	SADA NAND ROY SATISH PANDEY	A.G.
98.	CR. APP (DB)/123/2021 CONVERTED FROM Cr CR.APP(DB)	1	MD. SAUD ALAM @ MD. SAWOOD ALAM vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	BINOD BIHARI SINGH
99.	CR. APP (DB)/124/2021 R.I FOR LIFE CR.APP(DB)	1	MD KANNU @ KANNU vs THE STATE OF BIHAR	BRAJ KISHORE SINGH ABDUL WADOOD BIJAY KUMAR PANDEY	A.G.
100.	CR. APP (DB)/135/2021 Imprisonments for CR.APP(DB)	2	KUNTI DEVI vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G. RAMA KANT SINGH
101.	CR. APP (DB)/136/2021 DEATH SENTENCE CR.APP(DB)	1	DURGAWATI DEVI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G. RANJEET KUMAR PANDEY
102.	MJC/996/2021 modificatoin MODIFICATION- DB	1	VARUN RAY @ BARUN ROY vs THE STATE OF BIHAR	SURYA NARAYAN ROY	LALIT KISHORE (AG) VIKASH KUMAR (SC 11)

PATNA HIGH COURT	22	Tuesday 06th April 2021 Hon'ble Mr. Justice Vikash Jain
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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Vikash Jain**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
<b>MATTER -1</b>				
1.	CWJC/5057/2016 DISCP.PROC., GAZET	5 ANIL KUMAR ARYA vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN SUNIL KUMAR	GA9- ANIL KUMAR SINHA SANJAY PANDEY VIKASH KUMAR (SC11)
2.	CWJC/10694/2016 PROMOTION , UNIV.	3 VISHWAMBHAR SHARN BRAHMACHARI @ V. S. BRAHAMCHARI vs RAJENDRA AGRICULTURAL UNIVERSITY AND ORS	GAJENDRA KUMAR SINGH GAJANAN ARUN	ARVIND UJJWAL CHANDRA MOHAN SINGH SRIRAM KRISHNA SAMIR KUMAR SINHA
3.	CWJC/16213/2016 REM/DIS/TER, POLIC	1 ZAFARULLAH KHAN vs THE STATE OF BIHAR AND ORS	ARUN KUMAR BHAGAT MD.AKRAM NAIYER MD. ANISUR RAHMAN MD.NASEEM MUKHTAR NUTAN SAHAY	MD.NADEEM SERAJ- GP5
4.	CWJC/14710/2017 POST RETIRE, NON G	10 MAHESH JHA vs THE STATE OF BIHAR AND ORS	BAIDYA NATH THAKUR SHANKAR KUMAR THAKUR	MADANJIT KUMAR- GP20
5.	CWJC/14812/2017 POST RETIRE, BOARD	9 KALAWATI DEVI vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	SANJEET KUMAR RAJ KAMAL	VINAY KIRTI SINGH RANJIT SINHA DINESH KUMAR GUPTA DHIRENDRA NATH JHA
6.	CWJC/20089/2018 POST RETIRE, GAZET	10 CHHOTE LAL PRASAD vs THE PRINCIPAL SECRETARY, DEPARTMENT OF ROAD CONSTRUCTION	R. K. RAJAN	SYED IQBAL AHMAD
7.	CWJC/20274/2018 POST RETIRE, BANK	6 CHANDRAWATI DEVI vs PUNJAB NATIONAL BANK, (HQ)	BARUN KUMAR CHOUDHARY KUMARI KHUSHBOO SUKRITI KUMARI	BINOD BIHARI SINHA
8.	CWJC/21009/2018 POST RETIRE, NON G	7 SOHAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MUKUND MOHAN JHA HARI MOHAN MISHRA	KUMAR ALOK -SC7
9.	CWJC/21042/2018 POST RETIRE, NON G	5 NARENDRA KUMAR vs THE STATE OF BIHAR AND ORS	CHHOTE LAL MISHRA ANAMIKA KUMARI	AJAY- GA5 SATYENDRA KUMAR JHA ARUN KUMAR ARUN DR. ANAND KUMAR
10.	CWJC/25430/2019 LAND ENCROACHMENT	7 RAM BABU CHOUDHARY vs THE STATE OF BIHAR	LOVEKUSH KUMAR	SAJID SALIM KHAN (SC25)
11.	CWJC/7647/2020 WORKS CONTRACT	3 ROY RAJ KAMAL SINHA vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR VIJAY KUMAR CHOUDHARY	LALIT KISHORE (AG) S.D.YADAV (AAG9) KISHORE KUMAR SINHA SHASHI SHEKHAR
12.	CWJC/7664/2020 WORKS CONTRACT	4 M/S ENVIROTECH INFRA STRUCTURE vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
13.	CWJC/7669/2020 WORKS CONTRACT	3 M/S KRISHNARAJ ENGICON PVT. LTD. vs THE STATE OF BIHAR	MUKESH KUMAR	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 04)
14.	CWJC/7768/2020 STATE INDUS.CAPITA	3 M/S DANARA AGRO AND PACKAGING PVT. LTD. vs THE STATE OF BIHAR	MOHIT AGARWAL PRIYA GUPTA SUSHILA AGRAWAL	LALIT KISHORE ( AG ) KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN KINKAR KUMAR (SC 9)
15.	CWJC/7813/2020 WORKS CONTRACT	4 M/S GOSWAMI SOCIETY SECURITY SERVICE PVT. LTD. vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH (AAG13) SRIRAM KRISHNA

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16.	CWJC/7833/2020 TRADE & COMMERCE (	3 M/S SUMIT TRADING CO. vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH ( ASG ) SIDDHARTHA PRASAD RAMADHAR SHEKHAR RAMADHAR SHEKHAR ANSHUMAN SINGH
17.	CWJC/7838/2020 E.C.ACT	3 DILIP KUMAR MISHRA vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE ( AG ) PRASHANT PRATAP
18.	CWJC/7928/2020 WORKS CONTRACT	3 M/S ARUN DEO KUMAR, vs THE STATE OF BIHAR	MOHIT AGARWAL PRIYA GUPTA SUSHILA AGRAWAL	LALIT KISHORE ( AG ) RABINDRA KUMAR PRIYADARSHI GYAN PRAKASH OJHA YOGENDRA PD.SINHA (AAG7)
19.	CWJC/7940/2020 WORKS CONTRACT	3 SAMSHER SINGH vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA (SC16) GIRIJISH KUMAR
20.	CWJC/7991/2020 CUSTOM (EXCLUDING	2 PARASNATH ENTERPRISE vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH (CGC)
21.	CWJC/8110/2020 TRADE & COMMERCE (	2 M/S ESVEEGEE BREWERIES PVT. LTD. vs THE STATE BANK OF INDIA	SATYABIR BHARTI	LALIT KISHORE ( AG ) AJAY KR.RASTOGI (AAG10) SANJIV KUMAR.
22.	CWJC/8129/2020 CUSTOM (EXCLUDING	2 GOVIND AND COMPANY vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
23.	CWJC/8170/2020 TRADE & COMMERCE (	2 M/S SWASTIK ASSOCIATES vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH ( ASG ) SHEKHAR SINGH
24.	CWJC/8523/2020 E.C.ACT	1 MOHAN TIWARY vs THE STATE OF BIHAR	NILESH KUMAR MALAY KUMAR CHOUDHARY SHIVAM	LALIT KISHORE (AG) ARVIND UJJWAL (SC 4)
25.	CWJC/8524/2020 MUTATION ACT	1 PASHUPATI PRASAD vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12)
26.	CWJC/8525/2020 WORKS CONTRACT	1 EPTISA SERVICIOUS DE INGENIERIA S.L vs THE STATE OF BIHAR	SOURAV SUMAN AALEKH ANAND RAVI PRAKASH SANCHAY SRIVASTAVA	LALIT KISHORE (AG) SRI AJAY (GA 05)
27.	CWJC/8529/2020 E.C.ACT	1 SATENDRA NARAYAN SINGH @ SATENDRA SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	LALIT KISHORE (AG) PRASHANT PRATAP PRASHANT PRATAP
28.	CWJC/8531/2020 POST RETIRE, NON G	1 HIRA PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	LALIT KISHORE ( AG ) SRI P.N.SHAHI (AAG 06)
29.	CWJC/8533/2020 REM/DIS/TER, BOARD	1 OM PRAKASH SINHA vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA BINITA SINGH
30.	CWJC/8535/2020 WORKS CONTRACT	1 SAMANTA SECURITY AND INTELLIGENCE SERVICES PVT. LTD., vs THE STATE OF BIHAR	RANJEET KUMAR YOGESH KUMAR KUNDAN KUMAR	LALIT KISHORE (AG) DIVYA VERMA (AC TO AAG3)
31.	CWJC/8538/2020 E.C.ACT	1 SUNIL KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR LABH MUKESH CHANDRA RAI CHANDRA MOLESHWAR	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
32.	CWJC/8542/2020 CONTRACT (SATUTORY	1 TATA MOTORS LIMITED vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY	LALIT KISHORE ( AG ) RAJIV ROY (GP1) SRI RAJIV ROY (GP 01)
33.	CWJC/8545/2020 E.C.ACT	1 URMILA DEVI vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SOURAV SUMAN	LALIT KISHORE (AG) ARVIND UJJWAL (SC 4)
34.	CWJC/8547/2020 WORKS CONTRACT	1 M/S PATNA OFFSET PRESS vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE ( AG ) KISHORE KUMAR SINHA BINOD KUMAR YADAV (SC18)
35.	CWJC/8548/2020 E.C.ACT	1 MD. AJIJUL vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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**CONSOLIDATED LIST OF HONOURABLE COURT****FOR ORDERS**

1.	C.MISC./192/2017 CIV.WRIT ARISING F	3	SHOBHAKANT JHA vs MAHARANI ADHIRANI KAMSUNDARI AND ORS	BAIDYA NATH THAKUR SHANKAR KUMAR THAKUR BINOD KUMAR	MD. NADIM SERAJ LOVEKUSH KUMAR RANJEET KUMAR MANISH DHARI SINGH
2.	CWJC/14205/2017 SELECTION , POLIC	3	SUMIT KUMAR vs THE STATE OF BIHAR AND ORS	INDRAJIT KUMAR	MANISH KUMAR -GP4 SANJAY PANDEY
3.	CWJC/19382/2017 DISCP.PROC., NON G	4	SHWETAMBAR JHA vs THE STATE OF BIHAR AND ORS	MAYA SHANKAR MISHRA	RAJ KISHORE ROY- GP18
4.	CWJC/10139/2018 TRADE & COMMERCE (	3	M/S BIHAR INDUSTRIES ASSOCIATION vs THE STATE OF BIHAR AND ORS	MRIGANK MAULI SANJAY KUMAR SANKET PRINCE KUMAR MISHRA	YOGENDRA PRASAD SINHA -AAG7
5.	CWJC/17715/2018 COMP.GRND. , NON G	1	SANJEEV KUMAR KOUSHIK vs THE STATE OF BIHAR AND ORS	MANISH KUMAR SUDARSHAN KUMAR	HARISH KUMAR- GP8
6.	CWJC/18695/2018 SELECTION , POLIC	2	BHARTI KUMARI CHAUHAN AND ORS vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA	SHEO SHANKAR PRASAD- SC8 SANJAY PANDEY
7.	CWJC/22984/2018 SELECTION , NON GA	2	NARESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SATYAVRAT VERMA SHASHANK CHANDRA VATSAL VERMA	MD.NADIM SERAJ -GP5 SANJAY PANDEY MEENU SATYAM SHIVAM SUNDARAM
8.	CWJC/24191/2018 IA-1/2018 (9597/2018) E.C.ACT	3	SANTOSHI DEVI vs THE STATE OF BIHAR	BINOD KUMAR	ARVIND UJJWAL
9.	CWJC/24254/2018 SELECTION , NON GA	1	NEELAM KUMARI @ NEELAM DEVI vs THE STATE OF BIHAR AND ORS	MAHENDRA THAKUR	SMT.KUMARI AMRITA SHIVA SHANKAR SHARMA ARUN KUMAR SINHA KAMESHWAR KUMAR (GP17)
10.	CWJC/4395/2019 IA-1/2019 () IA-2/2020 () SELECTION , SCHOO	4	GUNJAN KUMARI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN RAM PRAWESH KUMAR	
11.	CWJC/20521/2019 POST RETIRE, UNIV.	6	BIRMANI PRASAD SINGH vs THE TILKA MANJHI BHAGALPUR UNIVERSITY	RABINDRA KUMAR	ASHHAR MUSTAFA REKHA PRASAD
12.	CWJC/20563/2019 POST RETIRE, UNIV.	6	BECHAN MALI vs THE TILKA MANJHI BHAGALPUR UNIVERSITY	RABINDRA KUMAR	ASHHAR MUSTAFA REKHA PRASAD
13.	CWJC/20588/2019 POST RETIRE, SCHOO	8	VIJAY PRASAD RAI, vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	PRABHAKAR JHA (GP22) VIVEK ANAND KUMAR PRABHAT RANJAN
14.	CWJC/20593/2019 POST RETIRE, NON G	8	RAM VINAY RAI vs THE STATE OF BIHAR	DILIP KUMAR ROY	KAMESHWAR PD. GUPTA (GP10) RAM YASH SINGH
15.	CWJC/374/2020 IA-1/2021 () SELECTION , SCHOO	6	VIKASH KUMAR vs THE STATE OF BIHAR	ANKIT KATRIAR SHAKIB AYAZ ANKIT KATRIAR RAJU SHEKHAR	SMT. BINITA SINGH (SC28) SUNIL KUMAR SINGH VINAY KRISHNA TRIPTHY DR.K.N.SINGH (ADDL.S.G.) ABHAY SHANKAR JHA
16.	CWJC/2242/2020 POST RETIRE, UNIV.	5	GOPAL CHOUDHARY vs LALIT NARAYAN MITHILA UNIVERSITY	BINODANAND MISHRA	DR. ANSUMAN ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ KINKAR KUMAR
17.	CWJC/2322/2020 IA-1/2021 () IA-2/2021 () POST RETIRE, NON G	6	UDAY KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR DWIVEDI MANOJ KUMAR SINGH	ANJANI KUMAR (AAG4) HARSHVARDHAN SHIVSUNDARAM
18.	CWJC/2530/2020 POST RETIRE, NON G	6	JAGDISH SINGH vs THE STATE OF BIHAR	VIRENDRA PRASAD	SHEO SHANKAR PRASAD ( SC8 ) RAM KINKER CHOUBEY ANUKRITI JAIPURIYAR
19.	CWJC/3347/2020 E.C.ACT	2	RAJDEV PRASAD YADAV, vs THE STATE OF BIHAR	VIJAY ANAND	S. RAZA AHMAD ( AAG5 )



<b>PATNA HIGH COURT</b>	<b>25</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Vikash Jain	
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20.	CWJC/4146/2020 HOUSING BOARD MATT	3	ARUN KUMAR CHOURASIA vs THE STATE OF BIHAR	BIBHUTI NARAYAN ASHOK KUMAR	KUMAR MANISH ( SC5 )
21.	CWJC/4212/2020 E.C.ACT	1	SURESH PRASAD vs THE STATE OF BIHAR	VIJAY ANAND	S. RAZA AHMAD ( AAG5 )
22.	CWJC/8549/2020 WORKS CONTRACT	1	M/S BHARDWAJ CONSTRUCTION vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE (AG) UDAY SHANKAR SHARAN SINGH (GP19) SRI UDAY SHANKAR SHARAN SINGH (GP 19)
23.	CWJC/8550/2020 E.C.ACT	1	SAMSHUL HAQUE vs THE STATE OF BIHAR,	MIRITYUNJAY KUMAR PRAVEEN KUMAR	LALIT KISHORE ( AG ) PRASHANT PRATAP PRASHANT PRATAP
24.	CWJC/8553/2020 ESTB. RECO.OF EDUC	1	RAJMUNI DEVI B. ED. COLLEGE vs THE BIHAR SCHOOL EXAMINATION BOARD	ASHISH SHRI NATH PATHAK	
25.	CWJC/8566/2020 SELECTION , NON GA	1	MUNNI KHATOON vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	LALIT KISHORE ( AG ) SUNIL KUMAR MANDAL (SC 3)
26.	CWJC/8568/2020 16 trade and comm E.C.ACT	1	PINKI KUMARI vs THE STATE OF BIHAR	MAHBOOB ASHRAF	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC 4)
27.	CWJC/8569/2020 IA-1/2020 ( ) DISCP.PROC., GAZET	1	SUNIL KUMAR SUMAN vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR	LALIT KISHORE ( AG ) AMIT PRAKASH (GA13)
28.	CWJC/8684/2020 WORKS CONTRACT	2	M/S B. N. ENTERPRISES vs THE STATE OF BIHAR	PRABHAT RANJAN	LALIT KISHORE (AG) VIVEK PD.(GP7) KUMAR ABHIMANYU PRATAP
29.	CWJC/8729/2020 REM/DIS/TER, POLIC	1	RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA YOGESH KUMAR	LALIT KISHORE (AG) MANISH KUMAR (GP4)
30.	CWJC/8802/2020 SELECTION , HEALT	1	RUPESH TIWARY vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	LALIT KISHORE (AG) AJAY BEHARI SINHA (GA 8) NIKESH KUMAR
31.	CWJC/8805/2020 SELECTION , HEALT	1	ABDUL SALAM vs THE PRINCIPAL SECRETARY	ALOK KUMAR RAHI	LALIT KISHORE (AG) RAJESHWAR SINGH (GA 10) NIKESH KUMAR
32.	CWJC/8816/2020 MATTERS RELATING T	1	MUMTAZ HASAN vs THE CENTRAL BOARD OF SECONDARY EDUCATION	SIDDHARTH HARSH	
33.	CWJC/8824/2020 E.C.ACT	1	ANAND LAL GUPTA, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC 4)
34.	CWJC/8832/2020 TRADE & COMMERCE (	1	ARMAN MAROOF KHAN vs UNION OF INDIA	SANJAY KUMAR JHA HRSHIKESH	DR. K.N. SINGH (ASG)
35.	CWJC/8837/2020 E.C.ACT	1	VINOD PASWAN vs THE STATE OF BIHAR	RAJEEV KUMAR LABH	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
36.	CWJC/8842/2020 WORKS CONTRACT	1	NUNU CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH MALAY KUMAR CHOUDHARY	LALIT KISHORE (AG) RABINDRA KUMAR PRIYADARSHI YOGENDRA PD.SINHA (AAG7)
37.	CWJC/8847/2020 IA-1/2020 ( ) TRADE & COMMERCE (	1	M/S GANGA CARRIERS PRIVATE LIMITED vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	SIDDHARTHA PRASAD
38.	CWJC/8855/2020 IA-1/2020 ( ) WORKS CONTRACT	1	M/S LAXMAN KUMAR vs THE STATE OF BIHAR	DR. ANSHUMAN	LALIT KISHORE ( AG ) SRI AJAY (GA 05)
39.	CWJC/8861/2020 SCH.COLL.UNIV.(EXC	1	ABHISHEK ANAND vs CENTRAL UNIVERSITY OF SOUTH BIHAR	ABHISHEK ANAND ( IN PERSON )	PRIYANJALI (JC TO S.D.SANJAY)
40.	CWJC/8864/2020 demolition of hou LAND ENCROACHMENT	1	MITHLESH KUMAR SINGH @ MITHILESH KUMAR SINGH vs THE STATE OF BIHAR	DHANENDRA CHAUBEY	LALIT KISHORE (AG) SRI RAJ KISHORE ROY (GP 18)
41.	CWJC/8877/2020 RETIREMENT AGAINST OTHERS, UNIV./COLL	1	SOMESHWAR SINGH vs THE STATE OF BIHAR	UDAY CHAND PRASAD	LALIT KISHORE (AG) J.K.ROY 1 (SC13) RAJENDRA KUMAR GIRI AJAY

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42.	CWJC/8885/2020 IA-1/2020 () WORKS CONTRACT	1	M/S RAMJEE SINGH vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY	LALIT KISHORE (AG) MANOJ KUMAR AMBASTHA (SC26)
43.	CWJC/8886/2020 IA-1/2020 () IA-2/2020 () IA-3/2021 () IA-4/2021 () SHOPES & ESTABLISH	2	M/S MD. AHMED MUMTAZ AHMED vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE (AG) SRIRAM KRISHNA AKASH CHATURVEDI RAGHWANAND (GA11) DR. ANSHUMAN SANJAY KUMAR PRASHANT PRAKASH KAMALA KANT TIWARY
44.	CWJC/8895/2020 E.C.ACT	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5)
45.	CWJC/8903/2020 land details TRADE & COMMERCE (	1	ABHIJEET KUMAR vs THE HINDUSTAN PETROLEUM	AMARENDRA NATH VERMA KIRTI RANJAN	RAJEEV PRAKASH
46.	CWJC/9190/2020 TRADE & COMMERCE (	1	MEERA DEVI vs STATE BANK OF INDIA,	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI JEETENDRA NARAYAN	LALIT KISHORE ( AG ) MANISH KUMAR (GP4) SANJIV KUMAR.
47.	CWJC/9573/2020 E.C.ACT	1	SANJAY PASWAN vs THE STATE OF BIHAR	BINAY KUMAR	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4) SRI ARVIND UJJWAL (SC 04)
48.	CWJC/10335/2020 E.C.ACT	1	BHOLA SINGH vs THE STATE OF BIHAR	ANIL PRASAD SINGH	LALIT KISHORE ( AG ) S.RAZA AHMAD (AAG5) S.RAZA AHMAD (AAG 05)
49.	CWJC/10494/2020 COMPASSIONATE APP COMP.GRND. , UNIV.	1	NEHA KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	LALIT KISHORE ( AG )
50.	CWJC/10764/2020 WORKS CONTRACT	3	BIHAR DRUGS AND PHARMACEUTICAL MANUFACTURER'S ASSOCIATION, vs THE STATE OF BIHAR,	RAJEEV KUMAR SINGH	LALIT KISHORE (AG) NAGENDRA PRASAD YADAV (SC 23)
51.	CWJC/419/2021 SELECTION , HEALT	1	DR. SEEMA KUMARI, vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY,	ABHISHEK SINGH NEERAJ KUMAR ANUPAM KRITI	LALIT KISHORE ( AG ) NAGENDRA PRASAD YADAV (SC23) NIKESH KUMAR
52.	CWJC/651/2021 TRADE & COMMERCE (	1	M/S PAWANSUT MINI RICE MILL vs THE STATE OF BIHAR	SUNIL KUMAR DUBEY SURAJ KUMAR	LALIT KISHORE (AG) ANUKRITI JAIPURIYAR
53.	CWJC/1133/2021 TRANSFER , HEALT	1	DR. FIROZ AKHTAR vs THE STATE OF BIHAR	PRASHANT SINHA AMIT KUMAR	LALIT KISHORE (AG) KISHORE KUMAR SINHA SHASHI SHEKHAR MUJTABAUL HAQUE (GP12)
54.	CWJC/2530/2021 REM/DIS/TER, SCHOO	1	KUMARI NIBHA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE ( AG )
55.	CWJC/3188/2021 SELECTION , NON GA	1	PANKAJ KUMAR vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE ( AG ) AJAY BEHARI SINHA(GA8) NIKESH KUMAR
56.	CWJC/5310/2021 the issue relates OTHERS, SCHOOL SER	1	MD. SHAHNAWAZ vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	LALIT KISHORE ( AG ) BINITA SINGH (SC28)
57.	CWJC/5511/2021 E.C.ACT	1	MINA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BHOLA KUMAR	LALIT KISHORE (AG)
58.	CWJC/5693/2021 OTHER MISC. MATTER	1	SAILINARA KHATOON, vs THE ELECTION COMMISSION OF INDIA THROUGH ITS SECRETARY,	SANJAY KUMAR GIRI	LALIT KISHORE (AG) SIDDHARTHA PRASAD
59.	CWJC/6027/2021 OTHERS, SCHOOL SER	1	NAVIN KUMAR vs THE UNION OF INDIA	ARUN KUMAR	DR. K. N. SINGH ( ASG ) LALIT KISHORE ( ASG )
60.	CWJC/6189/2021 SELECTION , NON GA	1	JITU PRASAD vs THE STATE OF BIHAR	MUKESH KUMAR RAM NIBASH PRASAD	LALIT KISHORE (AG)
61.	CWJC/6296/2021 PROMOTION , NON G	1	YOGENDRA SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	LALIT KISHORE (AG) KUMAR ALOK (SC27)
62.	CWJC/6465/2021 E.C.ACT	1	SONI KUMARI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA PREETY KUNWAR	LALIT KISHORE (AG)

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63.	CWJC/6497/2021 SUSPENSION , GAZET	1 NARAYAN BAITHA vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	LALIT KISHORE ( AG )
64.	CWJC/7032/2021 TRADE & COMMERCE (	1 ARUN KUMAR AGRAWAL vs THE PUNJAB NATIONAL BANK	ABHISHEK SUBHEN SARKAR	
65.	CWJC/7123/2021 LAND ACQUISITION	1 SHEO KUMAR SINGH vs THE UNION OF INDIA	DR. ANJANI PD. SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
66.	CWJC/7815/2021 GRAM PANCHYAT/ ZIL	1 SWEETY KUMARI ALIAS SWEETY vs STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	YASHRAJ BARDHAN RAKESH MOHAN SINGH	LALIT KISHORE ( AG )
67.	CWJC/8164/2021 service matter ot OTHERS, OTHERS	1 RANDHEER KUMAR vs THE UNIONOF INDIA THROUGH ITS SECRETARY,	ASHWANI KUMAR TIWARY MAHENDRA PATHAK	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) VIVEK PRASAD (GP7)
<b>MATTER -1</b>				
68.	MJC/4863/2019	1 MANORANJAN KARAMKAR vs THE STATE OF BIHAR	RAJIV RANJAN	S. RAZA AHMAD (AAG 5)
<b>FOR ORDERS - TIED UP</b>				
69.	CR. MISC./9421/2021 MOD(SJ) MOD (SJ)	1 DHARM RAJ SHARMA @ DHANRAJ SHARMA vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G
70.	CR. MISC./22912/2021 MOD (SJ) MOD (SJ)	1 MUSTAFA SHEIKH @ MUSTAFA vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G

The following cases in which Ld. Advocates have given their consent in writing will be taken up **only through virtual mode.**

**FOR ORDER II**

71.	MJC/1961/2019 CONTEMPT- SJ	1 DR. NARMADESHWAR JHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY	S.D. YADAV (AAG9) RAGHWANAND ARUN KUMAR ARUN
72.	CWJC/6119/2020 MUTATION ACT	1 CHULHAI SINGH vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SOURAV SUMAN RAVI PRAKASH	SAJID SALIM KHAN (SC25)
73.	CWJC/6628/2020 E.C.ACT	1 GOVARDHAN RAM vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	ARVIND UJJWAL (SC4)
74.	CWJC/10314/2020 REM/DIS/TER, NON G	1 ANITA KUMARI vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7)
75.	CWJC/10408/2020 MATTERS RELATING T	1 HARIOM RAJ vs NATIONAL INSTITUTE OF FASHION TECHNOLOGY (NIFT),	SANCHAY SRIVASTAVA SOURAV SUMAN	
76.	CWJC/10466/2020 COMP.RETIR., GAZET	1 OM PRAKASH vs THE STATE OF BIHAR	RAJESH RANJAN MARIA NAZIR ATUL SHANKAR SHAKTI SUMAN KUMAR	LALIT KISHORE (AG) MANISH KUMAR (GP4)
77.	CWJC/1768/2021 POST RETIRE, NON G	1 KALAKTARI DEVI @ KALAKATRI DEVI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY KANHAIYA PANDEY	LALIT KISHORE ( AG ) KUMAR ALOK (SC7)
78.	CWJC/1828/2021 WITHHOLDING/CANCEL	1 DEEPAK KUMAR MISHRA vs CENTRAL BOARD OF SECONDARY EDUCATION	SANCHAY SRIVASTAVA AALEKH ANAND RAVI PRAKASH	
79.	CWJC/3389/2021 OTHERS, SCHOOL SER	1 PUSHPA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT,	SHASHI SHEKHAR TIWARY	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
80.	CWJC/3495/2021 MOTOR VECHILE MATT	1 G.S. AUTOMAX PRIVATE LIMITED, vs THE STATE OF BIHAR THROUGH SECRETARY,	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	LALIT KISHORE (AG) ANIL KR.SINGH (GP26)
81.	CWJC/3631/2021 TRADE & COMMERCE (	1 ANAND PRAKASH, vs BANK OF INDIA THROUGH ITS ZONAL MANAGER,	ADITI HANSARIA NIKHIL KUMAR AGRAWAL	RAJ NANDAN PRASAD UMA SHANKAR KUMAR
82.	CWJC/3800/2021 OTHER MISC. MATTER	1 GANESH CHAND LAL CHOUDHARY vs THE STATE OF BIHAR	ADITI HANSARIA NIKHIL KUMAR AGRAWAL	LALIT KISHORE ( AG ) AWANISH NANDAN SINHA(GP21)

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83.	CWJC/4001/2021 SELECTION , NON GA	1 BACHCHI KUMARI vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	LALIT KISHORE (AG) PRASHANT PRATAP (GP2) PRASHANT PRATAP(GP2)
84.	CWJC/4156/2021 SALARY, SCHOOL SER	1 SAROJ KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
85.	CWJC/4278/2021 ESTB. RECO.OF EDUC	1 D.K. MEMORIAL COLLEGE, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	VIKASH KUMAR PANKAJ NAVIN KUMAR	LALIT KISHORE ( AG ) RITESH KUMAR
86.	CWJC/4676/2021 POST RETIRE, SCHOO	1 SHIVJEE THAKUR vs THE STATE OF BIHAR	ADITI HANSARIA NIKHIL KUMAR AGRAWAL	PRABHAKAR JHA (GP27) RAJ NANDAN PRASAD
87.	CWJC/5883/2021 REM/DIS/TER, POLIC	1 MD. KHURSHID ALAM vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	MD. NADIM SERAJ (GP5)
<b>MATTER -1</b>				
88.	MJC/3170/2019 CONTEMPT- SJ	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	PRABHAT KUMAR VERMA (AAG 3)
89.	MJC/4861/2019 CONTEMPT- SJ	1 RAVINDRA PRASAD SINGH, vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY GAJENDRA KUMAR SINGH	PUSHKAR NARAIN SHAHI (AAG 6) DR. ANAND KUMAR
90.	CWJC/5735/2020 ESTB. RECO.OF EDUC	1 MANAGING COMMITTEE, MADARSA ISLAMIA (MADARSA NO. 775) vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	SHRI PRAKASH SRIVASTAVA ASHUTOSH RANJAN PANDEY (AAG15)
91.	CWJC/5806/2020 TRADE & COMMERCE (	1 PASHUPATI COLD STORAGE PRIVATE LIMITED vs THE STATE BANK OF INDIA	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	RAGHWANAND ( GA11 ) SHAILENDRA KUMAR
92.	CWJC/5824/2020 CONTRACT (SATUTORY	1 BINDESHWAR YADAV CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	KAMESHWAR PD. GUPTA (GP10)
93.	CWJC/5932/2020 STATE INDUS.CAPITA	1 M/S RESPONCE RENEWABLE ENERGY PRIVATE LIMITED vs THE STATE OF BIHAR	PRIYA GUPTA SUSHILA AGRAWAL MOHIT AGARWAL	SUBASH CHANDRA SINGH ( GA3 )
94.	CWJC/6032/2020 STATE INDUS.CAPITA	1 M/S LEOLINE FOODS PRIVATE LIMITED vs THE STATE OF BIHAR	MRIGANK MAULI VINAY MISTRY SANJAY KUMAR	KINKAR KUMAR (SC9)
95.	CWJC/6123/2020 LAND ACQUISITION	1 RAJENDRA KUMAR vs INDIAN OIL CORPORATION LTD.	KANHAIYA PANDEY SHASHI SHEKHAR TIWARY RAKESH NARAYANSINGH	UDAY BHAN SINGH
96.	CWJC/6306/2020 POST RETIRE, NON G	1 KRISHNA NARAYAN JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	SAJID SALIM KHAN (SC25)
97.	CWJC/6340/2020 PAY SCALES , SCHOO	1 SACHCHIDA NAND MISHRA, vs THE STATE OF BIHAR	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	JITENDRA KUMAR ROY1 (SC13)
98.	CWJC/6349/2020 ARMS ACT	1 ABDUL SAMAD ANSARI vs THE STATE OF BIHAR	ARVIND KUMAR	P.K.VERMA (AAG3)
99.	CWJC/6539/2020 PROMOTION , POLIC	1 DEENA BANDHU MISHRA vs THE STATE OF BIHAR	BINODANAND MISHRA	MD.NADIIM SERAJ (GP5)
100.	CWJC/6551/2020 LAND ENCROACHMENT	1 RUKMUDIN @ RUKNUDDIN MIYAN vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 ADITYA NATH JHA	MD. KHURSHID ALAM (AAG12)
101.	CWJC/6564/2020 OTHERS	1 SRI KRISHNA SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY	SAJID SALIM KHAN (SC25)
102.	CWJC/6683/2020 LAND ACQUISITION	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	MD. KHURSHID ALAM (AAG12)
103.	CWJC/6778/2020 E.C.ACT	1 KRISHUN DEVI @ SMT. KRISHANI DEVI @ SMT. KISHANI DEVI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	ARVIND UJJWAL (SC4)
104.	CWJC/6840/2020 TRADE & COMMERCE (	1 M/S U.K. INDUSTRIES vs THE BIHAR STATE FOOD CORPORATION LTD.	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	ARVIND UJJWAL ( SC4 ) SHAILENDRA KUMAR SINGH HARISH KUMAR
105.	CWJC/6859/2020 ESTB. RECO.OF EDUC	1 MANAGING COMMITTEE vs THE STATE OF BIHAR	MD. NAJMUL HODDA	MADANJEET KUMAR ( GP20 )

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106.	CWJC/6981/2020 PROMOTION , UNIV.	1 PREM CHANDRA PRASAD vs LALIT NARAYAN MITHILA UNIVERSITY	BINODANAND MISHRA	ASHUTOSH RANJAN PANDEY ( AAG15 ) MD. NADIM SERAJ
107.	CWJC/9078/2020 ELECTRICITY MATTER	1 SUJEET KUMAR vs THE POWER GRID CORPORATION OF INDIA LIMITED	SHAMBHU NATH	LALIT KISHORE ( AG ) HARENDRA KUMAR TIWARY AKHILESHWAR SINGH ARBIND KUMAR SINGH VINAY KIRTI SINGH ABBAS HAIDER(SC6)
108.	CWJC/9086/2020 SALARY, SCHOOL SER	1 RAJESH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	LALIT KISHORE ( AG )
109.	CWJC/9353/2020 HOUSING BOARD MATT	1 DR. DEVANAND PRASAD SINGH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	LALIT KISHORE (AG)
110.	CWJC/9430/2020 E.C.ACT	1 RAM SHANKAR RAI vs THE STATE OF BIHAR	ANANT KUMAR 1	LALIT KISHORE ( AG )
111.	CWJC/9620/2020 SELECTION , HEALT	1 SANJEEV KUMAR JHA vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE ( AG )
112.	CWJC/9622/2020 POST RETIRE, SCHOO	1 VIRESH KUMAR VERMA vs THE STATE OF BIHAR	AWADHESH KUMAR PANDIT	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
113.	CWJC/9695/2020 E.C.ACT	1 SATYA NARAYAN MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM KAUSHALESH CHOUHARY	LALIT KISHORE ( AG ) S.RAZA AHMAD (AAG5)
114.	CWJC/9882/2020 SELECTION , SCHOO	1 KRISHNA KUMAR N. YESODHARAN vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST SHIV PRATAP	LALIT KISHORE (AG) RAJESHWAR SINGH (GA10)
115.	CWJC/9918/2020 POST RETIRE, SCHOO	1 RENU SAHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR SUNITA PANDEY	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
116.	CWJC/9933/2020 SELECTION , OTHER	1 ADARSH KUMAR vs THE STATE OF BIHAR.	SURENDRA KISHORE THAKUR	LALIT KISHORE (AG) PRASHANT PRATAP(GP2) PRASHANT PRATAP (GP2)
117.	CWJC/9996/2020 OTHERS	1 SANTOSHANAND JHA vs THE STATE OF BIHAR	NAVJOT YESHU	LALIT KISHORE (AG)
118.	CWJC/10024/2020 MUTATION ACT	1 ARVIND YADAV @ ARVIND KUMAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 RANDHIR KUMAR NO.1	LALIT KISHORE (AG)
119.	CWJC/10032/2020 E.C.ACT	1 BAL MUKUND SAH @ WAL MUKUND SHAH vs THE STATE OF BIHAR	ABHISHEK ARVIND KUMAR PANDEY JAY RAM PRASAD	LALIT KISHORE ( AG )
120.	CWJC/10105/2020 PROMOTION , SCHOO	1 RAMA SHANKAR SAH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	LALIT KISHORE (AG) MADHAW PRASAD YADAW (GP23)
121.	CWJC/10152/2020 REM/DIS/TER, POLIC	1 PRASHANT KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH UTKARSHA UTPAL	LALIT KISHORE (AG) MANISH KUMAR (GP4)
122.	CWJC/10157/2020 CONTIN.SER , POLIC	1 AKHILESH CHOUHARY vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG) MD.NADIM SERAJ (GP5)
123.	CWJC/10203/2020 OTHERS, UNIV./COLL	1 ANJU MALA KUMARI @ ANJU CHOUHARY vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
124.	CWJC/10264/2020 TRADE & COMMERCE (	1 MD. EJAZ ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) PRASHANT PRATAP(GP2)
125.	CWJC/10267/2020 INCR/W.HOLD, POLIC	1 MADHUSUDAN SHARMA, vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE (AG) SAROK KR.SHARMA (AC TO AAG3)
126.	CWJC/10327/2020 OTHERS, SCHOOL SER	1 BIPIN BIHARI BHARTI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) KAMESHWAR KUMAR(GP17)
127.	CWJC/10352/2020 service matter pa SALARY, BOARD/CORP	1 RANJAN KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE ( AG ) KUMAR RAVISH SUBHASH PRASAD SINGH (GA3) SUBHASH PRASAD SINGH (GA3)

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128.	CWJC/10390/2020 SCH.COLL.UNIV.(EXC	1 SIKANDAR PRASAD SINGH, vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA(SC16)
129.	CWJC/10433/2020 OTHERS, UNIV./COLL	1 (DR) DEO KANT YADAV vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG) RITESH KUMAR SUBHASH CHANDRA (SC16) MADANJEET KUMAR (GP20)
130.	CWJC/10435/2020 service matter wi DISCP.PROC., GAZET	1 MAKHAN LAL GUPTA vs STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG)
131.	CWJC/10464/2020 LAND ENCROACHMENT	1 CLUBGHAR PUPRI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	LALIT KISHORE (AG) SUBHASH CHANDRA YADAV (GP15)
132.	CWJC/10479/2020 TRADE & COMMERCE (	1 VIKHYAT KUMAR vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH PRAKASH CHANDRA AGRAWAL	BIJOY KUMAR SINHA
133.	CWJC/10517/2020 DISCP.PROC., NON G	1 RAJESH KUMAR SHRIVASTAVA vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR SHIV PRATAP DHANESHWAR VASHIST	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
134.	CWJC/10561/2020 PROMOTION , NON G	1 KANHAI LAL YADAV vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE (AG) AJAY KR.RASTOGI (AAG10) KUMARI AMRITA(GP3)
135.	CWJC/10606/2020 TRADE & COMMERCE (	1 PRADEEP KUMAR DROLIA vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	DR. K. N. SINGH ( ASG )
136.	CWJC/10643/2020 PAY SCALES , SCHOO	1 SUMITRA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG )
137.	CWJC/10674/2020 TRADE & COMMERCE (	1 BASANT KUMAR vs THE UNION OF INDIA THROUGH THE CHAIRMAN,	GAUTAM KUMAR KEJRIWAL PRAKASH CHANDRA AGRAWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	ABBAS HAIDER
138.	CWJC/10676/2020 TRADE & COMMERCE (	1 SANJAY KUMAR ALIAS SANJAY KUMAR BARBARIA vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL PRAKASH CHANDRA AGRAWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	
139.	CWJC/10683/2020 WORKS CONTRACT	1 M/S GANESH RAM DOKANIA vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH	LALIT KISHORE (AG) VIKASH KUMAR (SC11)
140.	CWJC/10742/2020 WORKS CONTRACT	1 RANJEET KUMAR RAUT vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	LALIT KISHORE ( AG )
141.	CWJC/10743/2020 retirment benefit POST RETIRE, BOARD	1 ASARFI HAJARA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH (AAG13)
142.	CWJC/10770/2020 CONTRACT (SATUTORY	1 M/S. TIRUPATI BALAJI ENTERPRISES vs THE FOOD CORPORATION OF INDIA	SANJAY KUMAR	
143.	CWJC/10779/2020 LAND ACQUISITION	1 NAFEES ALAM @ NAFIS ALAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BHOLA PRASAD	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)
144.	CWJC/10833/2020 POST RETIRE, SCHOO	1 SHREERAM KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SHANKAR KUMAR RAKESH AMBASTHA	LALIT KISHORE (AG) SHILPA SINGH (GA12)
145.	CWJC/10861/2020 INCRW.HOLD, GAZET	1 KRISHNA KUMAR AGRAWAL vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL RAJIV RANJAN TIWARI	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC8)

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146.	CWJC/10877/2020 TRADE & COMMERCE (	1 SANJAY KUMAR @ SANJAY KUMAR BARBARIA vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL PRAKASH CHANDRA AGRAWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	ABBAS HAIDER SHEKHAR SINGH
147.	C.MISC./1/2021 CIV.WRIT ARISING F	1 RANJIT KUMAR vs SHUSHIL KUMAR YADAV,	PARTH GAURAV AMOL RAJ SUBHASH CHANDRA MISHRA ANSHU RAJ SINGH NEHA	
148.	C.MISC./9/2021 CIV.WRIT ARISING F	1 RAMJI SAH @ RAMJEE SAH vs MEWALAL SAH	PATANJALI RISHI	
149.	CWJC/12/2021 promotion school PROMOTION , SCHOO	1 RAKESH PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	LALIT KISHORE ( AG ) MADANJEET KUMAR (GP20)
150.	CWJC/15/2021 TRADE & COMMERCE (	1 RAHUL KUMAR vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH PRAKASH CHANDRA AGRAWAL	DR. K. N. SINGH ( ASG ) DR. ANAND KUMAR
151.	CWJC/28/2021 TRADE & COMMERCE (	1 NARAYAN DAS vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL	
152.	CWJC/53/2021 TRADE & COMMERCE (	1 MANOJ KUMAR @ MANOJ KUMAR BARBARIYA vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PRAKASH CHANDRA AGRAWAL PAWAN KUMAR SINGH	
153.	CWJC/54/2021 OTHER MISC. MATTER	1 SUDARSHAN SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR	LALIT KISHORE ( AG ) PRASHANT PRATAP(GP2)
154.	CWJC/55/2021 PAY SCALES , SCHOO	1 MANOJ KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
155.	C.MISC./60/2021 CIV.WRIT ARISING F	1 RAMLAKHAN MAHTO vs KHAJANCHI TIWARI	PARTH GAURAV AMOL RAJ NEHA	
156.	CWJC/66/2021 POST RETIRE, NON G	1 BINAY KUMAR VERMA vs THE STATE OF BIHAR	BINOD KUMAR MISHRA	LALIT KISHORE ( AG ) AWANISH NANDAN SINHA(GP21)
157.	CWJC/70/2021 LAND ACQUISITION	1 SARFUDDIN vs THE STATE OF BIHAR	BHOLA PRASAD	LALIT KISHORE ( AG )
158.	C.MISC./73/2021 CIV.WRIT ARISING F	1 ANIL KUMAR SRIVASTAVA vs NIRMAL KUMAR SRIVASTAVA,	RAY SAURABH NATH MANJRI NATH	
159.	CWJC/73/2021 C.A. TRIBUNAL	1 KESHAV PRIYARANJAN vs THE UNION OF INDIA	JITENDRA KUMAR GIRI	DR. K.N. SINGH ( ASG )
160.	CWJC/75/2021 PAY SCALES , BOARD	1 ANIL PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR	LALIT KISHORE ( AG ) YOGENDRA PRASAD SINHA (AAG7)
161.	CWJC/82/2021 ARMS ACT	1 ARUN KUMAR GUPTA vs THE STATE OF BIHAR	MAHENDRA THAKUR	LALIT KISHORE ( AG ) SHEO SHANKAR PRASAD (SC8)
162.	C.MISC./82/2021 CIV.WRIT ARISING F	1 M/S NEELKANTHA SOLUTIONS PVT. LTD. vs RAJU SINGH,	SANJEEV KUMAR PREETI	
163.	C.MISC./89/2021 Civil miscellaneo CIV.WRIT ARISING F	1 SURENDRA KUMAR CHOUBEY @ SONU CHOUBEY vs SONI DEVI	DIGVIJAY KUMAR OJHA	
164.	CWJC/90/2021 TRADE & COMMERCE (	1 M/S CHANAKYA ASHOK AND CO. vs THE STATE OF BIHAR	RAJU PRASAD	LALIT KISHORE ( AG ) KUMAR ALOK(SC7)
165.	CWJC/92/2021 retirement benefit POST RETIRE, NON G	1 DEO CHANDRA JHA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) DHURJATI KUMAR PRASAD(GP14)
166.	CWJC/128/2021 Retirement benefi POST RETIRE, BOARD	1 SUSHILA DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG ) ANANT PD.SINGH (SC15)

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167. CWJC/142/2021 OTHER MISC. MATTER	1 KABITA SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	JAINENDRA KUMAR PUSHKAR KALI PRASANNA DUBEY	LALIT KISHORE (AG) KAMESHWAR PRASAD GUPTA (GP10) KAMESHWAR PRASAD GUPTA (GP10) KAMESHWAR PRASAD GUPTA (GP10) KAMESHWAR PRASAD GUPTA (GP10)
168. CWJC/205/2021 WORKS CONTRACT	1 RAJENDRA PRASAD ALIAS RAJENDRA AGRAWAL vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PRAKASH CHANDRA AGRAWAL PAWAN KUMAR SINGH	
169. CWJC/211/2021 CONTRACT (SATUTORY	1 MAHARAJA ENGINEERING WORKS, vs THE STATE OF BIHAR	RAJU PRASAD	LALIT KISHORE ( AG )
170. CWJC/218/2021 POST RETIRE, NON G	1 VIJAY SHANKAR PD vs THE STATE OF BIHAR	SUNIL KUMAR KARN	LALIT KISHORE (AG)
171. CWJC/224/2021 Retirement benefi POST RETIRE, NON G	1 AALIM MIYAN vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) SARVESH KUMAR SINGH (AAG13)
172. CWJC/256/2021 OTHERS, SCHOOL SER	1 SHIVA CHANDRA BAITHA, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	RAJU PRASAD MITHILESH KUMAR UPADHYAY	LALIT KISHORE ( AG ) KAMESHWAR KUMAR(GP17)
173. CWJC/258/2021 WORKS CONTRACT	1 KRISHNA DEVI vs THE MUNICIPAL COMMISSIONERS,	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI SUNIL KUMAR	
174. CWJC/290/2021 TRADE & COMMERCE (	1 PRAMOD KUMAR KEJRIWAL vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PRAKASH CHANDRA AGRAWAL PAWAN KUMAR SINGH	DR. K. N. SINGH ( ASG )
175. CWJC/293/2021 SALARY, NON GAZETT	1 NAGESHWAR PRASAD vs THE STATE OF BIHAR	ONKAR KUMAR AMARESH KUMAR SINGH	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5) S.RAZA AHMAD(AAG5)
176. CWJC/302/2021 POST RETIRE, GAZET	1 DR. SURESH PRASAD, vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	AKHILESH DUTTA VERMA	LALIT KISHORE (AG) DHURJATI KUMAR PRASAD(GP14)
177. CWJC/306/2021 PROMOTION , HEALT	1 DR. DEVANAND PRASAD SINGH, vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	LALIT KISHORE (AG) RAJESHWAR SINGH (GA10)
178. CWJC/329/2021 SALARY, NON GAZETT	1 BALENDU KUMAR DUBEY vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR SHIV PRATAP DHANESHWAR VASHIST PUNIT KUMAR	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
179. CWJC/333/2021 POST RETIRE, NON G	1 RAGHU PANDIT vs THE STATE OF BIHAR	BINOD KUMAR MISHRA	LALIT KISHORE (AG) ANANT PRASAD SINGH (SC15)
180. CWJC/334/2021 LAND ACQUISITION	1 NOOR JAHAN BEGUM vs THE STATE OF BIHAR	BHOLA PRASAD MUKESH KUMAR JHA	LALIT KISHORE (AG) SAJID SALIM KHAN(SC25)
181. CWJC/354/2021 PROMOTION , NON G	1 SHYAM NANDAN SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE (AG) KUMARI AMRITA(GP3)
182. CWJC/358/2021 E.C.ACT	1 PANKAJ KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MOHIT AGARWAL SUSHILA AGRAWAL PARUL PRASAD	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5) S. RAZA AHMAD(AAG5)
183. CWJC/361/2021 OTHERS, SCHOOL SER	1 MD. ZAMEER vs THE BIHAR STATE MADARSA EDUCATION BOARD	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
184. CWJC/382/2021 REM/DIS/TER, POLIC	1 RAJIV RANJAN vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE ( AG ) MD.NADIM SERAJ(GP5)
185. CWJC/399/2021 POST RETIRE, BOARD	1 SATRUHAN SAH vs THE STATE OF BIHAR	BINOD KUMAR MISHRA	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH(AAG13)



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186.	CWJC/405/2021 LAND ACQUISITION	1 SAIFUN @ SAIFUN NISHA vs THE STATE OF BIHAR	BHOLA PRASAD	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12)
187.	CWJC/447/2021 DISCP.PROC., POLIC	1 SATYENDRA PRASAD vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE (AG)
188.	CWJC/481/2021 PAY SCALES , SCHOO	1 RAMESH KUMAR MISHRA vs THE STATE OF BIHAR	ONKAR KUMAR AMARESH KUMAR SINGH	LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
189.	CWJC/516/2021 POST RETIRE, SCHOO	1 SHAKEEL AHMAD vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	LALIT KISHORE (AG) NIVEDITA NIRVIKAR
190.	CWJC/520/2021 Education service TRANSFER , SCHOO	1 KAMALUDDIN ANSARI vs THE BIHAR STATE MADARSA EDUCATION BOARD,	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) J.K.ROY 1(SC13)
191.	CWJC/531/2021 CONTRACT (SATUTORY	1 NEELAM DEVI vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	LALIT KISHORE (AG) SYED IQBAL AHMAD (SC20) SYED IQBAL AHMAD(SC20)
192.	CWJC/606/2021 ALLOW./LTC , NON G	1 RAM NARESH CHOUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE ( AG )
193.	CWJC/649/2021 PROMOTION , UNIV.	1 DR. RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR	ALOK JITENDRA KUMAR RAI	LALIT KISHORE (AG) KAMESHWAR PRASAD GUPTA (GP10)
194.	CWJC/680/2021 OTHERS, SCHOOL SER	1 ARUN KUMAR SHANDILYA, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	AKASHDEEP SHYAMESHWAR KUMAR SINGH KRISHNA KUMAR YADAV	LALIT KISHORE (AG) SHILPA SINGH (GA12)
195.	CWJC/683/2021 PROMOTION , POLIC	1 KUMAR KAMAL PRASAD vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	LALIT KISHORE (AG) M.N.H.KHAN(SC1)
196.	CWJC/689/2021 co operative soci CO- OPERATIVE MATTE	1 AVIJEET KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG) R. B. PD. YADAV(AAG11)
197.	CWJC/708/2021 POST RETIRE, NON G	1 KUMARI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR KARN	LALIT KISHORE (AG) R. B. PD. YADAV(AAG11)
198.	CWJC/781/2021 Post retirement b POST RETIRE, NON G	1 MISHRI YADAV vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) DHURJATI KUMAR PRASAD (GP14) DHURJATI KUMAR PRASAD (GP14)
199.	CWJC/793/2021 POST RETIRE, NON G	1 RAMESHWAR JHA vs THE STATE OF BIHAR	BINOD KUMAR MISHRA	LALIT KISHORE (AG) ANANT PD.SINGH (SC15)
200.	CWJC/834/2021 TRADE & COMMERCE (	1 RADHA RAMAN PURI vs THE PUNJAB NATION BANK	SUNIL KUMAR DUBEY SURAJ KUMAR	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)
201.	CWJC/878/2021 LAnd Acquisition LAND ACQUISITION	1 NATIONAL HIGHWAY AUTHORITY OF INDIA vs THE STATE OF BIHAR	KUMAR GOUTAM	LALIT KISHORE ( AG ) SAJID SALIM KHAN (SC25)
202.	CWJC/895/2021 POST RETIRE, NON G	1 HARI MANDAL vs THE STATE OF BIHAR	SUNIL KUMAR KARN	LALIT KISHORE ( AG ) SYED IQBAL AHMAD(SC20)
203.	CWJC/918/2021 Post retirement b POST RETIRE, BOARD	1 YUGLAL MAHTO vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) SARVESH KUMAR SINGH(AAG13)
204.	CWJC/947/2021 LAND ENCROACHMENT	1 MIRTUNJAY SINGH vs THE STATE OF BIHAR	AMIT ANAND	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
205.	CWJC/962/2021 INCR/W.HOLD, SCHOO	1 SURENDAR KUMAR @ SURENDRA KUMAR vs THE STATE OF BIHAR	ANANT KUMAR 1	LALIT KISHORE (AG) SHILPA SINGH (GA12)
206.	CWJC/1027/2021 REM/DIS/TER, GAZET	1 SNEH PAYODHAR vs THE STATE OF BIHAR	PRAMOD MISHRA	LALIT KISHORE (AG)
207.	CWJC/1040/2021 POST RETIRE, NON G	1 NEELAM SHARMA vs THE STATE OF BIHAR	SUNIL KUMAR KARN RAJESH KUMAR	LALIT KISHORE (AG)
208.	CWJC/1053/2021 POST RETIRE, BOARD	1 KAMESHWAR PRASAD vs THE STATE OF BIHAR THROUGH THE SECRETARY - CUM- COMMISSIONER,	BINOD KUMAR MISHRA	LALIT KISHORE (AG) RAGHWANAND (GA11)

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209.	CWJC/1102/2021 PAY SCALES , SCHOO	1 MRITUNJAY KUMAR MONA vs THE STATE OF BIHAR	ONKAR KUMAR AMARESH KUMAR SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA12)
210.	CWJC/1119/2021 COMP.GRND. , NON G	1 MD. SHAFI ALAM @ MD. SHAFI vs THE STATE OF BIHAR	ANURAG SAURAV	LALIT KISHORE ( AG ) RAJIV ROY(GP1)
211.	CWJC/1177/2021 PAY SCALES , GAZET	1 DR. BINDESHWARI PRASAD SHRIVASTVA, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD RAGIV KUMAR MARUTI KUMARI	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15)
212.	CWJC/1228/2021 WORKS CONTRACT	1 R. N. SINGH AND CO, vs THE STATE OF BIHAR	RAJU PRASAD	LALIT KISHORE (AG)
213.	CWJC/1306/2021 works contract TRADE & COMMERCE (	1 M/S LALLOO JI AND SONS vs STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	RAMESH KUMAR AGRAWAL ASHISH AGRAWAL AJEET KUMAR (GA9)	LALIT KISHORE (AG)
214.	CWJC/1349/2021 POST RETIRE, HEALT	1 SAMPATI DEVI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	LALIT KISHORE ( AG ) RAJESHWAR SINGH (GA10)
215.	CWJC/1373/2021 BIHAR RELIGIOUS TR	1 SANJAY KUMAR MISHRA vs THE BIHAR STATE HINDU RELIGIOUS TRUST BOARD	SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA	LALIT KISHORE (AG) MD.RAISUL HAQUE(SC10)
216.	CWJC/1466/2021 OTHERS, SCHOOL SER	1 GAJENDRA PRASAD YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR	LALIT KISHORE ( AG )
217.	CWJC/1480/2021 memo no 1900 date PAY SCALES , SCHOO	1 SANTOSH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
218.	CWJC/1489/2021 OTHERS, HEALTH SER	1 DR. SAMPURNA NAND TIWARI vs THE STATE OF BIHAR	MANISH JHA	LALIT KISHORE (AG) AJAY BEHARI SINHA(GA8)
219.	CWJC/1520/2021 SELECTION , NON GA	1 SARITA DEVI @ SARITA KUMARI vs THE STATE OF BIHAR	ANURAG SAURAV	LALIT KISHORE (AG)
220.	CWJC/1522/2021 LAND ENCROACHMENT	1 AMAR LAL CHAURASIYA @ AMARILAL BHAGAT vs THE STATE OF BIHAR	DILIP KUMAR TONDON PRATEEK TANDON	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15)
221.	CWJC/1544/2021 TRADE & COMMERCE (	1 BIHAR PETROLEUM DEALERS ASSOCIATION vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	LALIT KISHORE (AG) SYED IQBAL AHMAD(SC20)
222.	CWJC/1557/2021 INCRW.HOLD, POLIC	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	DEEPAK KUMAR SINGH RAM HRIDAY PRASAD	LALIT KISHORE (AG) MANISH KUMAR (GP4)
223.	CWJC/1564/2021 E.C.ACT	1 GANGIYA DEVI vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE ( AG ) S.RAZA AHMAD(AAG5)
224.	CWJC/1581/2021 PROMOTION , SCHOO	1 BALIRAM SAH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	LALIT KISHORE ( AG )
225.	CWJC/1585/2021 LAND REFORMS ACT	1 VIVEK KUMAR, vs THE STATE OF BIHAR THROUGH COLLECTOR,	VIJAY KR SINGH NO. 1	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15)
226.	CWJC/1609/2021 SCH.COLL.UNIV.(EXC	1 PANKAJ SHARMA vs THE STATE OF BIHAR	KANHAIYA PANDEY PRIYADARSHI MATRI SHARAN	LALIT KISHORE (AG) J.K.ROY 1(SC13)
227.	CWJC/1640/2021 E.C.ACT	1 DHIRENDRA KUMAR vs THE STATE OF BIHAR	ANANT KUMAR 1 KUNDAN KUMAR YOGESH KUMAR AYUSH KUMAR	LALIT KISHORE (AG) S. RAZA AHMAD(AAG5)
228.	CWJC/1651/2021 PROMOTION , NON G	1 ANALES Nandan vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH PRAKASH KUMAR	LALIT KISHORE (AG) S. RAZA AHMAD (AAG5)
229.	CWJC/1658/2021 SELECTION , UNIV.	1 AVANINDRA KUMAR JHA vs THE STATE OF BIHAR	SUNIL KUMAR KARN	LALIT KISHORE ( AG ) M. N. H. KHAN(SC1)
230.	CWJC/1707/2021 ESTB. RECO.OF EDUC	1 DAYAL SANSKRIT PRATHMIK- SAH- MADHYAMIK VIDYALAYA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE (AG) SHILPA SINGH (GA12)
231.	CWJC/1713/2021 ELECTRICITY MATTER	1 M/S RICE MILLS ASSOCIATION vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH SUNIL KUMAR KARN	LALIT KISHORE (AG) RAJIV ROY(GP1)

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232.	CWJC/1736/2021 REM/DIS/TER, POLIC	1 BRAJ NANDAN SINGH @ BRIJNANDAN SINGH vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	LALIT KISHORE (AG) MD.NADIM SERAJ (GP5)
233.	CWJC/1772/2021 presh selection OTHERS, SCHOOL SER	1 PINKY KUMARI JHA vs THE STATE OF BIHAR	DEVENDRA KUMAR	LALIT KISHORE ( AG ) KAMESHWAR KUMAR(GP17)
234.	CWJC/1803/2021 LAND ENCROACHMENT	1 MD. NADIM vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY	SHAMBHU NATH JHA	LALIT KISHORE (AG)
235.	CWJC/1819/2021 ESTB. RECO.OF EDUC	1 MANAGING COMMITTE, S.K. DIXIT HARIZEN SANSKRIT UCHCHA VIDYALAYA BADOKAR, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	DURGA NAND JHA	LALIT KISHORE (AG)
236.	CWJC/1876/2021 E.C.ACT	1 PAREWA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY (PACS) vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	LALIT KISHORE (AG)
237.	CWJC/1882/2021 PAY SCALES , GAZET	1 CHANDRA SHEKHAR PRASAD SINHA vs THE STATE OF BIHAR	ARUN KUMAR SINHA AMIT NARAYAN	SARVESH KUMAR (GP24) AJAY KUMAR RASTOGI (AAG10)
238.	CWJC/1886/2021 Drugs and cosmeti DRUGS & COSMETIC	1 M/S R.K. DRUGS THROUGH ITS PROPRIETOR SANJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAVINDRA KUMAR SINHA	LALIT KISHORE (AG)
239.	CWJC/1893/2021 OTHERS, SCHOOL SER	1 ARTI KUMARI vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAКNAVI	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
240.	CWJC/1924/2021 PAY SCALES , SCHOO	1 SUNIL KUMAR MADHUKAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE ( AG ) J.K.ROY 1(SC13)
241.	CWJC/1955/2021 SCH.COLL.UNIV.(EXC	1 SAPTACHANDI SANSKRIT PRATHMIK- SAH- MADHYA VIDYALAYA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE (AG) J.K.ROY 1(SC13)
242.	CWJC/2019/2021 quashing the memo REM/DIS/TER, HEALT	1 MANJU DEVI vs THE STATE OF BIHAR	KUMAR GOUTAM	LALIT KISHORE (AG)
243.	CWJC/2070/2021 PROMOTION , NON G	1 SURYA NARAYAN PASWAN vs THE STATE OF BIHAR	RAM HRIDAY PRASAD RAGIV KUMAR	LALIT KISHORE ( AG ) ANANT PRASAD SINGH (SC15)
244.	CWJC/2109/2021 SALARY, SCHOOL SER	1 MD. PARWEZ ALAM, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SANJEEV KUMAR SINGH	LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
245.	CWJC/2116/2021 REM/DIS/TER, BANK	1 KUNAL KUMAR vs THE STATE BANK OF INDIA	RAM HRIDAY PRASAD	LALIT KISHORE (AG) NAMRATA MISHRA
246.	CWJC/2171/2021 OTHERS, SCHOOL SER	1 JAY KUMAR PASWAN, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
247.	CWJC/2178/2021 Post retirement b POST RETIRE, BOARD	1 MD. HASIM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	LALIT KISHORE ( AG ) DHURJATI KUMAR PRASAD (GP14)
248.	CWJC/2179/2021 TRADE & COMMERCE (	1 M/S EAGLE GRANITE vs THE STATE OF BIHAR	SIDDHARTH HARSH	LALIT KISHORE ( AG ) ABBAS HAIDER (SC6)
249.	CWJC/2195/2021 SELECTION , OTHER	1 ASHOK KUMAR, vs THE UNION OF INDIA THROUGH THE SECRETARY,	SURENDRA KISHORE THAKUR	DR. K. N. SINGH ( ASG )
250.	CWJC/2249/2021 OTHERS, SCHOOL SER	1 SARITA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27) PRABHAKAR JHA (GP27)
251.	CWJC/2252/2021 WAKF BOARD	1 SYED MOHAMMAD SHARAF @ S.M. SARAF vs THE ADDITIONAL CHIEF SECRETARY,	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	LALIT KISHORE (AG) AJEET KUMAR (GA9)

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252.	CWJC/2284/2021 TRANSFER, NON GAZE	1 NIRANJAN KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BINOD PD. SINGH MITHILESH KUMAR ARYE	LALIT KISHORE (AG ) MANOJ KUMAR AMBASTHA (SC26) MANOJ KUMAR AMBASTHA(SC26)
253.	CWJC/2388/2021 POST RETIRE, POLIC	1 SURENDRA SINGH vs THE STATE OF BIHAR	SHIV PRATAP DHANESHWAR VASHIST	LALIT KISHORE (AG)
254.	CWJC/2474/2021 OTHERS, SCHOOL SER	1 NOOR JAHAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
255.	CWJC/2488/2021 LAND ENCROACHMENT	1 RUPLAL SHARMA @ RUPLAL THAKUR vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
256.	CWJC/2489/2021 POST RETIRE, GAZET	1 NIRANJAN KUMAR SINHA vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR SANJAY KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
257.	CWJC/2514/2021 TRANSFER, NON GAZE	1 BIHAR STATE INDUSTRIAL TRAINING INSTITUTE EMPLOYEES ASSOCIATION, BIHAR, PATNA vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRIYA RANJAN SINGH	LALIT KISHORE ( AG ) SARVESH KUMAR (GP24)
258.	CWJC/2581/2021 DISCP.PROC., POLIC	1 ASHOK KUMAR vs THE STATE OF BIHAR,	AKHILESH DUTTA VERMA	LALIT KISHORE (AG)
259.	CWJC/2585/2021 POST RETIRE, SCHOO	1 SHIVENDRA PRATAP SINGH vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
260.	CWJC/2611/2021 OTHERS, SCHOOL SER	1 MD. WAQAR ALAM vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) SHILPA SINGH (GA12)
261.	CWJC/2643/2021 OTHERS, SCHOOL SER	1 GAUTAM KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) KAMESHWAR KUMAR(GP17)
262.	CWJC/2662/2021 PAY SCALES , SCHOO	1 KRIPA NATH MISHRA vs THE STATE OF BIHAR	NILENDU KUMAR CHOUHARY	LALIT KISHORE ( AG ) BINITA SINGH (SC28)
263.	CWJC/2669/2021 SALARY, SCHOOL SER	1 CHANDAN KUMAR MISHRA vs THE STATE OF BIHAR	ALOK	LALIT KISHORE (AG)
264.	CWJC/2739/2021 MUNCIPAL CORPORATI	1 DEEN BANDHU MISHRA vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG) SUBHASH PRASAD SINGH (GA3)
265.	CWJC/2741/2021 SALARY, SCHOOL SER	1 NAVIN KUMAR vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	LALIT KISHORE (AG) MADHAW PRASAD YADAW (GP23)
266.	CWJC/2799/2021 DISCP.PROC., GAZET	1 PRAFULLA KUMAR JHA vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH(AAG13)
267.	CWJC/2814/2021 Matters relating OTHERS	1 RAMKISHOR PASWAN ALIAS KISHORI PASWAN vs THE STATE OF BIHAR	KUNDAN KUMAR OJHA RAVI KUMAR SINGH	LALIT KISHORE ( AG )
268.	CWJC/2822/2021 PROMOTION , GAZETT	1 MANORANJAN KUMAR PANDEY, vs THE STATE OF BIHAR	SHAMBHU NATH	LALIT KISHORE (AG)
269.	CWJC/2860/2021 PAY SCALES , SCHOO	1 BHARAT BHUSAN vs THE STATE OF BIHAR	MRITUNJAY KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
270.	CWJC/2874/2021 OTHERS, SCHOOL SER	1 PARVATI KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) BINITA SINGH(SC28)
271.	CWJC/2971/2021 REM/DIS/TER, NON G	1 LALAN PRASAD YADAV, vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	LALIT KISHIRE (AG)
272.	CWJC/2981/2021 OTHERS, SCHOOL SER	1 NAGHMA KHATOON vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
273.	CWJC/2991/2021 OTHERS, SCHOOL SER	1 ANAND KUMAR SINGH vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
274.	CWJC/2992/2021 MINIMUM WAGES ACT	1 AMIT GUPTA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SHIVENDRA KUMAR ROY SHEELA SHARMA	LALIT KISHORE (AG) ANURADHA SINGH (SC21)
275.	CWJC/3021/2021 OTHERS, SCHOOL SER	1 SITA KUMARI vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( ASG )
276.	CWJC/3029/2021 OTHERS, SCHOOL SER	1 ANJU KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR (GP20)

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277. CWJC/3057/2021 DISCP.PROC., NON G	1 DOMA SINGH vs THE STATE OF BIHAR	NIRBHAY PRASHANT	LALIT KISHORE ( AG )
278. CWJC/3078/2021 SALARY, HEALTH SER	1 DR. PREM RANJAN KUMAR vs THE STATE OF BIHAR	AKASHDEEP SHYAMESHWAR KUMAR SINGH	LALIT KISHORE (AG) S. D. YADAV (AAG9)
279. CWJC/3108/2021 OTHERS, SCHOOL SER	1 CHANDAN KUMAR MISHRA vs THE UNION OF INDIA	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
280. CWJC/3110/2021 POST RETIRE, POLIC	1 SYED AFSAR HASHMI, vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY,	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG)
281. CWJC/3155/2021 PROMOTION , GAZETT	1 SHARDA DEVI vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE (AG)
282. CWJC/3157/2021 OTHERS, SCHOOL SER	1 RAM KUMAR vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
283. CWJC/3210/2021 SALARY, UNIV./COLL	1 LAXMAN PANDIT vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) BINITA SINGH (SC28)
284. CWJC/3250/2021 LAND ENCROACHMENT	1 VIJAY SHARMA vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ARUN ATUL SHANKAR MORIA NAZIR	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)
285. CWJC/3276/2021 E.C.ACT	1 VINOD KUMAR MISHRA @ VINOD MISHRA vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA	LALIT KISHORE ( AG )
286. CWJC/3285/2021 REM/DIS/TER, SCHOO	1 BIBI SAKINA KHATOON vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
287. CWJC/3322/2021 PROMOTION , NON G	1 AMANATULLAH KHAN, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	RAVINDRA KUMAR SINGH PRAKASH KUMAR	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
288. CWJC/3329/2021 POST RETIRE, POLIC	1 JULUM PRASAD YADAV vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	LALIT KISHORE (AG) MD. NADIM SERAJ (GP5)
289. CWJC/3435/2021 LAND ENCROACHMENT	1 ABHAY KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)
290. CWJC/3437/2021 TRADE & COMMERCE (	1 RAJESH KUMAR RAJAK, vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	LALIT KISHORE ( AG ) S.RAZA AHMAD (AAG5) S. RAZA AHMAD(AAG5)
291. CWJC/3445/2021 E.C.ACT	1 NANDLAL SAH vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA	LALIT KISHORE ( AG ) S. RAZA AHMAD(AAG5)
292. CWJC/3449/2021 Post retirement b POST RETIRE, NON G	1 MADAN PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BRIJ KISHOR MISHRA	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH(AAG13)
293. CWJC/3475/2021 CONTRACT (SATUTORY	1 ROYAL INFRACONSTRU LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE, vs THE EAST CENTRAL RAILWAY THROUGH ITS GENERAL MANAGER,	SIDDHARTH HARSH	
294. CWJC/3506/2021 REM/DIS/TER, SCHOO	1 PRABHAT KUMAR vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR. K. N. SINGH ( ASG ) MADHAW PRASAD YADAW (GP23)
295. CWJC/3581/2021 SCH.COLL.UNIV.(EXC	1 SUKWARI DEVI SANSKRIT PRATHMIC-SAH- MADHYA VIDYALAYA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE ( AG ) KAMESHWAR KUMAR (GP17)

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296.	CWJC/3590/2021 OTHERS, SCHOOL SER	1 RIZWANA KHATOON vs UNION OF INDIA	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
297.	CWJC/3601/2021 OTHERS, SCHOOL SER	1 RAJESH PASWAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) MADHAW PRASAD YADAW (GP23)
298.	CWJC/3662/2021 DISCP.PROC., GAZET	1 SANTLAL CHAUDHARY vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG) ANIL KR.SINGH (GP26)
299.	CWJC/3669/2021 WORKS CONTRACT	1 M/S KIRLOSKAR BROTHERS LTD. vs THE STATE OF BIHAR	ANURAG SAURAV	LALIT KISHORE ( AG ) KINKAR KUMAR(SC9)
300.	CWJC/3695/2021 retirment benefit POST RETIRE, BOARD	1 SHANTI RANJAN HALDAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) SARVESH KUMAR SINGH(AAG13)
301.	CWJC/3705/2021 OTHERS, SCHOOL SER	1 JITENDRA KUMAR vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( AG ) MADANJEET KUMAR (GP20)
302.	CWJC/3728/2021 Retirement benefi POST RETIRE, BOARD	1 MADAN MISHRA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	LALIT KISHORE (AG) RAGHWANAND (GA11)
303.	CWJC/3729/2021 Post retirement b POST RETIRE, BOARD	1 CHANDRABHUSHAN MISHRA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG)
304.	CWJC/3732/2021 others OTHERS, OTHERS	1 ANAND KUMAR vs THE UNION OF INDIA.	BINOD PD. SINGH	DR.K.N.SINGH (ASG)
305.	CWJC/3761/2021 PAY SCALES , SCHOO	1 DEVENDRA KUMAR DAS, vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
306.	CWJC/3796/2021 Retirement benefi POST RETIRE, BOARD	1 MOHAMMAD WAHID @ MD.WAHID vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI DHURJATI KUMAR PRASAD(GP14)	LALIT KISHORE (AG)
307.	CWJC/3926/2021 E.C.ACT	1 GANESH PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR JHA	LALIT KISHORE (AG)
308.	CWJC/3933/2021 POST RETIRE, NON G	1 DINESH PRASAD vs THE STATE OF BIHAR	ARUN KUMAR ARUN SANTOSH KUMAR JHA	LALIT KISHORE ( AG )
309.	CWJC/3992/2021 post retirement b POST RETIRE, NON G	1 BINOD KUMAR RAY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG ) ANANT PRASAD SINGH (SC15)
310.	CWJC/3995/2021 PROMOTION , GAZETT	1 PRAMOD KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH RAJNISH KUMAR	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
311.	CWJC/4089/2021 OTHERS, SCHOOL SER	1 NAVIN KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) KAMESHWAR KUMAR(GP17)
312.	CWJC/4111/2021 DISCP.PROC., POLIC	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH RAM HRIDAY PRASAD	LALIT KISHORE (AG)
313.	CWJC/4127/2021 OTHER MISC. MATTER	1 AFTAB ALAM vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	LALIT KISHORE (AG)
314.	CWJC/4140/2021 OTHERS, SCHOOL SER	1 DILWAR HUSSAIN, vs THE UNION OF INDIA THROUGH ITS SECRETARY,	ALOK	DR. K. N. SINGH ( ASG ) RAJESH KUMAR VERMA
315.	CWJC/4170/2021 CONTRACT (SATUTORY	1 M/S KIRLOSKAR BROTHERS LTD. vs THE STATE OF BIHAR	ANURAG SAURAV	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5) S. RAZA AHMAD(AAG5)
316.	CWJC/4230/2021 SCH.COLL.UNIV.(EXC	1 DAYAL SANSKRIT PRATHMIC SAH MADHYAMIK VIDYALAYA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA (SC16)
317.	CWJC/4240/2021 E.C.ACT	1 SHANTI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG)
318.	CWJC/4263/2021 OTHERS, SCHOOL SER	1 NILESH KUMAR VERMA vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY,	JITENDRA KUMAR RAI ALOK	LALIT KISHORE (AG)
319.	CWJC/4269/2021 CONTRACT (SATUTORY	1 M/S R.K. LAXMI TRADERS vs THE VICE CHANCELLOR,	RAVINDRA KUMAR SINHA	RITEESH KUMAR

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320.	CWJC/4270/2021 MINIMUM WAGES ACT	1 SARITA KUMARI @ SARITA DEVI vs THE STATE OF BIHAR THROUGH THE LABOUR COMMISSIONER,	PRAMOD MISHRA	LALIT KISHORE (AG) RAGHWENDRA KUMAR (SC22)
321.	CWJC/4276/2021 CONTRACT (SATUTORY	1 MD. KAMALAUDDIN KHAN vs THE VICE CHANCELLOR,	RAVINDRA KUMAR SINHA	RITEESH KUMAR
322.	CWJC/4293/2021 REM/DIS/TER, SCHOO	1 SARVA NAND SINGH vs THE UNION OF INDIA	SATYA PRAKASH AMAR NATH SINGH	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
323.	CWJC/4299/2021 OTHERS, SCHOOL SER	1 RAJ REMY vs THE UNION OF INDIA, THROUGH THE HUMAN RESOURCES DEPARTMENT,	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17)
324.	CWJC/4323/2021 TRADE & COMMERCE (	1 M/S SHANKAR SRI AND SONS COLD STORAGE PVT. LTD. vs THE STATE BANK OF INDIA	PATANJALI RISHI PRERNA RISHI	LALIT KISHORE (AG) RAGHWENDRA KUMAR (SC22)
325.	CWJC/4334/2021 LAND ENCROACHMENT	1 SANJEET KUMAR vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE (AG)
326.	CWJC/4340/2021 SELECTION , HEALT	1 BHARAT MANI PAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) NIKESH KUMAR
327.	CWJC/4359/2021 CONTRACT (SATUTORY	1 MRS VIBHA PROPRIETOR OF MANGLAM ENTERPRISES vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
328.	CWJC/4435/2021 SCH.COLL.UNIV.(EXC	1 MITHILA TEACHERS TRAINING COLLEGE vs THE STATE OF BIHAR	NIRBHAY PRASHANT	SMT. BINITA SINGH (SC28)
329.	CWJC/4462/2021 selection matter SELECTION , NON GA	1 BHAGWATI KUMARI @ BHAGWATI DEVI vs THE STATE OF BIHAR THROUGH THE MISSION DIRECTOR,	SUNIL KUMAR SINGH	LALIT KISHORE (AG)
330.	CWJC/4464/2021 Other Miscellaneo GRAM PANCHYAT/ ZIL	1 LALIT DAS vs THE STATE OF BIHAR	DEVENDRA KUMAR	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15) SUBASH CHANDRA YADAV (GP15)
331.	CWJC/4481/2021 Retirement benefi POST RETIRE, BOARD	1 VISHWANATH SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) RAGHWANAND (GA11)
332.	CWJC/4493/2021 OTHERS, HEALTH SER	1 DR. SATYENDRA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SANJAY KUMAR SINGH	LALIT KISHORE ( AG ) RAJESHWAR SINGH (GA10)
333.	CWJC/4592/2021 SHAIRAT	1 DHANANJAY KUMAR SURI vs THE STATE OF BIHAR, THROUGH ADDITIONAL CHIEF SECRETARY,	MRITYUNJAY KUMAR SANTOSH KUMAR SHIV PRATAP DINKAR KUMAR	LALIT KISHORE ( AG ) RAJ KISHORE ROY ( GP18 )
334.	CWJC/4602/2021 E.C.ACT	1 RAM NIWAS YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG)
335.	CWJC/4699/2021 PROMOTION , OTHER	1 VIJAY PRAKASH SINGH vs THE UNION OF INDIA	ABHAY KUMAR SINGH PARMATMA SINGH SIDDHARTHA KUMAR SINGH	DR.K.N.SINGH (ASG)
336.	CWJC/4716/2021 LAND ENCROACHMENT	1 TRIBHUVAN CHOUBEY vs THE STATE OF BIHAR	NIRBHAY PRASHANT	LALIT KISHORE ( AG ) VIKASH KUMAR (SC11)
337.	CWJC/4726/2021 MUTATION ACT	1 MANGAL SAW vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE (AG)
338.	CWJC/4817/2021 REM/DIS/TER, POLIC	1 SUDARSHAN PRASAD YADAV vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	LALIT KISHORE (AG)
339.	CWJC/4844/2021 E.C.ACT	1 JITENDRA SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5) S. RAZA AHMAD(AAG5)
340.	CWJC/4851/2021 OTHERS, SCHOOL SER	1 SURESH DAS vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE (AG) MADANJEET KUMAR(GP20)

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341.	CWJC/4861/2021 SELECTION , HEALT	1 SWETA KUMARI vs THE STATE OF BIHAR	DR. CHANDRA SHEKHAR AZAD NIRBHAY PRASHANT	LALIT KISHORE ( AG ) RAJESHWAR SINGH (GA10) NIKESH KUMAR
342.	CWJC/4876/2021 MUTATION ACT	1 BIPIN BIHARI VERMA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15)
343.	CWJC/4881/2021 OTHERS, GAZETTED S	1 KUMARI RAKHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	NARENDRA KUMAR SINGH	LALIT KISHORE (AG)
344.	CWJC/4882/2021 OTHERS, SCHOOL SER	1 RASHMI KUMARI vs THE STATE OF BIHAR	PRATAP SHARMA	KAMESHWAR KUMAR (GP17) LALIT KISHORE (AG) GYAN SHANKAR SHILPA SINGH (GA12)
345.	CWJC/4903/2021 DISCP.PROC., POLIC	1 ARUN KUMAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SUGANDHA PRASAD DAYA SHANKER PRASAD	LALIT KISHORE ( AG )
346.	CWJC/4958/2021 OTHER MISC. MATTER	1 SURENDRA SINGH @ SURENDRA SINGH KUSHWAHA vs THE STATE OF BIHAR	ASHISH RAJIB RANJAN JHA	LALIT KISHORE (AG)
347.	CWJC/4971/2021 OTHERS, SCHOOL SER	1 HEMANT KUMAR CHOUDHARY vs THE UNION OF INDIA	MUKESH KUMAR NO1	DR. K. N. SINGH ( ASG )
348.	CWJC/4976/2021 CONTRACT (SATUTORY	1 URMILA INFO SOLUTIONS vs THE STATE OF BIHAR	ATUL SHANKAR MARIA NAZIR DIPAK KUMAR SHAKTI SUMAN KUMAR RAJESH RANJAN VIJAY ANAND	LALIT KISHORE (AG) HARISH KUMAR (GP8)
349.	CWJC/5036/2021 trend and commers WORKS CONTRACT	1 RAM EQBAL RAI vs THE UNION OF INDIA		
350.	CWJC/5103/2021 OTHERS, SCHOOL SER	1 SHWETA BHARTI vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR ARYA ACHINT SHIV PRATAP	LALIT KISHORE ( AG ) J. K. ROY 1(SC13)
351.	CWJC/5106/2021 POST RETIRE, GAZET	1 KAMAL DEO SHARMA vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE ( AG )
352.	CWJC/5135/2021 POST RETIRE, NON G	1 SHIV SHANKAR SINHA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH RAJNISH KUMAR	LALIT KISHORE ( AG ) S. RAZA AHMAD(AAG5)
353.	CWJC/5176/2021 OTHERS, SCHOOL SER	1 BHAGWAN RAVIDAS vs THE STATE OF BIHAR	JAGJIT ROSHAN RAKESH ROSHAN SINGH	LALIT KISHORE ( AG ) MADANJEET KUMAR(GP20)
354.	CWJC/5179/2021 TRADE & COMMERCE (	1 MD. ABDUL WAHAB vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	LALIT KISHORE ( AG ) ANIL KR.SINGH (GP26)
355.	CWJC/5186/2021 SALARY, BOARD/CORP	1 KIRAN DEVI vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH MANISH KUMAR	LALIT KISHORE ( AG ) NAGENDRA PRASAD YADAV (SC23)
356.	CWJC/5228/2021 OTHERS, SCHOOL SER	1 RAJ KUMAR SHARMA vs THE STATE OF BIHAR	MUKESH KUMAR NO1	LALIT KISHORE (AG) SHILPA SINGH (GA12)
357.	CWJC/5307/2021 OTHERS, SCHOOL SER	1 KAMAKHYA PRASAD vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA (SC16)
358.	CWJC/5309/2021 OTHERS, SCHOOL SER	1 UTTAM KUMAR vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( ASG ) LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY (AAG15)
359.	CWJC/5314/2021 OTHERS, SCHOOL SER	1 BIPIN KUMAR vs THE UNION OF INDIA	ALOK JITENDRA KUMAR RAI	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RAJESH KUMAR VERMA SHILPA SINGH (GA12)



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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Ahsanuddin Amanullah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. MISC./78092/2019 498a,323,324,325, A.BAIL	11 ABHAY KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SATYA RANJAN SINHA	GULNAR BEGUM HANSRAJ HANSRAJ
2.	CR. MISC./78944/2019 341,342,323,354,3 A.BAIL	7 DR. RAJEEV KUMAR VERMA @ RAJEEV KUMAR VERMA vs THE STATE OF BIHAR	VIRENDRA KUMAR	MADHURI LATA KRISHNA KANT SINGH ANIL KUMAR SINHA
3.	CR. MISC./31870/2020 7 A.BAIL	3 JAI SHANKAR RAM vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. ANITA KUMARI SINGH
4.	CR. MISC./31960/2020 302,201,34 A.BAIL	3 KHUDBUDIYA SAHNI @ KHUDBUDIYA @ INDAL SAHNI vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G. TAPESHWAR SHARMA
5.	CR. MISC./32003/2020 341,323,354(B),50 A.BAIL	2 PRADEEP YADAV @ PRADEEP KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. AMIT KUMAR RAKESH
6.	CR. MISC./32022/2020 341,324,307,504,5 A.BAIL	2 RISHIDEO YADAV vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. RAM SUMIRAN RAI JAI NARAIN THAKUR
7.	CR. MISC./32029/2020 302,201,34 A.BAIL	2 CHHOTU SAH @ AMIT KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. HARENDRA KUMAR TIWARY JAI NARAIN THAKUR
8.	CR. MISC./32071/2020 379,411 A.BAIL	2 RAM KUMAR AZAD vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G. UMESHANAND PANDIT
9.	CR. MISC./32834/2020 323,379,498A,354B A.BAIL	2 MD. NASIM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. MD. MATLOOB RAB MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI KUMARI SHUBHAM
10.	CR. MISC./69710/2019 341,323,325,307,3 A.BAIL	4 SHARWAN KUMAR MAHTO @ SHARWAN KUMAR vs THE STATE OF BIHAR	RAJU PRASAD AMRENDRA KUMAR	GANESH PRASAD SINGH
11.	CR. MISC./31676/2020 420 A.BAIL	4 KAUSHAL KISHORE PANDEY vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. MANISH CHANDRA GANDHI SUCHETA YADAV
12.	CR. MISC./31745/2020 304(B),120(B),34 A.BAIL	6 CHANDRA KANT SHUKLA vs THE STATE OF BIHAR	ARUN KR SINGH NO.3	A.G. JITENDRA KUMAR SHRIVASTWA NARENDRA KUMAR SINGH JHARKHANDI UPADHYAY, APP
13.	CR. MISC./31887/2020 406 A.BAIL	6 BALINDER CHAUDHARY vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	A.G. RINA SINHA RAVI BHUSHAN VERMA
14.	CR. MISC./33905/2020 304(B),201,34 A.BAIL	3 JAY JAY RAM MUKHIA vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. RENU KUMARI
15.	CR. MISC./33942/2020 341,323,324,379,5 A.BAIL	2 RADHEY SHYAM YADAV vs THE STATE OF BIHAR	KAUSHAL KISHORE MISHRA	A.G. SUMAN KUMARI SINGH
16.	CR. MISC./33943/2020 379,353,337,323,5 A.BAIL	2 SHRAVAN KUMAR @ SHARVAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. SUMAN KUMARI SINGH
17.	CR. MISC./33950/2020 30A,37(B)(C) A.BAIL	1 SAT LAL RAM @ SANT LAL RAM vs THE STATE OF BIHAR	BRIJENDRA KUMAR	A.G. MEENA SINGH
18.	CR. MISC./33951/2020 414,34, A.BAIL	1 RAMESH RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G. NIRMALA KUMARI

<b>PATNA HIGH COURT</b>	<b>42</b>	<b>Tuesday 06th April 2021</b> Hon'ble Mr. Justice Ahsanuddin Amanullah	
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19.	CR. MISC./33953/2020 386,387,379, A.BAIL	1	DURGA YADAV @ DURG KUMAR vs THE STATE OF BIHAR	WASI AHMAD KHAN RAM PRAVESH NATH TIWARI	A.G. NIRMALA KUMARI
20.	CR. MISC./33959/2020 341,323,307,302,5 A.BAIL	1	SUGANTI KUMARI vs THE STATE OF BIHAR	AMIT KASHYAP AJAY KUMAR SINGH ANGAD KUNWAR	A.G. PRASHANT KUMAR NIRMALA KUMARI
21.	CR. MISC./33960/2020 147,148,149,341,3 A.BAIL	1	RABI VERMA @ RAVI KUMAR VERMA vs THE STATE OF BIHAR	CHANDRA KANT	A.G. NIRMALA KUMARI
22.	CR. MISC./33961/2020 272,273,34, A.BAIL	1	BIRJU KUMAR MAHTO @ BIRJU MAHTO vs THE STATE OF BIHAR	VINAY KUMAR MISHRA BAIDYA NATH PRASAD	A.G. NIRMALA KUMARI
23.	CR. MISC./33962/2020 147,148,149,307,3 A.BAIL	2	MAHESH PASWAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	A.G. MANOJ KUMAR
24.	CR. MISC./33978/2020 304(B),307,34 A.BAIL	3	BADRI RAM vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. NAGENDRA PRASAD
25.	CR. MISC./33980/2020 304(B) A.BAIL	2	FULMATI DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. NAGENDRA PRASAD
26.	CR. MISC./33982/2020 354A,354B,34 A.BAIL	2	DEEPAK KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. TAPESHWAR SHARMA
27.	CR. MISC./33985/2020 302,120(B) A.BAIL	3	BALDEV RAI @ BALDEV ROY vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G. TAPESHWAR SHARMA
28.	CR. MISC./33986/2020 30(a),41(1) A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. TAPESHWAR SHARMA
29.	CR. MISC./33987/2020 147,148,149,341,3 A.BAIL	1	RAM BABU SAHNI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. TAPESHWAR SHARMA
30.	CR. MISC./33989/2020 ANTICIPATORY BAIL A.BAIL	1	NILAM DEVI vs THE STATE OF BIHAR	PARAS NATH	A.G. RAJ KISHORE SINGH
31.	CR. MISC./33991/2020 30(A),36 A.BAIL	1	RISHU KUMAR @RISHU SINGH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA	A.G. RAJ KISHORE SINGH
32.	CR. MISC./33997/2020 272,273,414,34 A.BAIL	1	SHATRUGHAN MANJHI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. RAJ KISHORE SINGH
33.	CR. MISC./33999/2020 447,341,323,324,3 A.BAIL	1	RAVI SINGH vs THE STATE OF BIHAR	SAKET TIWARY	A.G. RAJ KISHORE SINGH
34.	CR. MISC./34004/2020 392 A.BAIL	2	VIKRAM KUMAR @ GUDDU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G. SHARDA KUMARI
35.	CR. MISC./34465/2020 30A A.BAIL	2	MD. AKHTAR @ MD. RAJA vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. RAM ANURAG SINGH
36.	CR. MISC./34480/2020 272,273 A.BAIL	2	SATISH KUMAR @ GADO MAHTO vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	A.G. ABHAY KUMAR ROY
37.	CR. MISC./34485/2020 406,420,34 A.BAIL	2	NANDKISHORE CHAUDHARY vs THE STATE OF BIHAR	MITALI RAVI KUMAR USHA KUMARI 1	A.G. SURESH PRASAD SINGH
38.	CR. MISC./34510/2020 147,148,149,341,3 A.BAIL	2	GOLU YADAV vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR SHAKTI SUMAN KUMAR 1	A.G. ANIL KUMAR SINGH NO. 1
39.	CR. MISC./34513/2020 Bail A.BAIL	2	NITISH KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G. UMANATH MISHRA HITESH SUMAN
40.	CR. MISC./34514/2020 Anticipatory bail A.BAIL	2	BIPIN KUMAR vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G. UMANATH MISHRA
41.	CR. MISC./34524/2020 147,148,149,341,3 A.BAIL	2	BHOLA RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. ABHIJEET GAUTAM VIJAY KISHORE BHARTI UMANATH MISHRA
42.	CR. MISC./34528/2020 anticipatory bail A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF ALOK RANJAN	A.G. PRAVEEN KUMAR MD. FAHIMUDDIN
43.	CR. MISC./34531/2020 147,148,149,341,3 A.BAIL	1	RAJESH KUMAR SINGH @ RAJESH SINGH vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. MD. FAHIMUDDIN
44.	CR. MISC./34532/2020 272,273 A.BAIL	1	BAVALU SAH vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G. MD. FAHIMUDDIN
45.	CR. MISC./34539/2020 147,341,323,324,3 A.BAIL	1	ANJANI KUMAR JHA @ ANJANI JHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. SUBHASH KUMAR JHA SUBHASH KUMAR JHA SANJAY KUMAR SHARMA

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46.	CR. MISC./34542/2020 30A A.BAIL	1 BRAJESH SAH @ BRAJESH KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. SANJAY KUMAR SHARMA
47.	CR. MISC./34543/2020 406,420, A.BAIL	1 RAJ KISHOR VIDYARTHI vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G. SANJAY KUMAR SHARMA RANG NATH CHOUBEY
<b>MATTER -1</b>				
48.	CR. MISC./34565/2020 147,148,149,447,3 A.BAIL	2 UPENDRA SINGH @ UPENDRA PRASAD SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. BINAY KRISHNA DR. KUMAR UDAY PRATAP
49.	CR. MISC./34620/2020 30A A.BAIL	1 DIPAK KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. PARMANAND KUMAR
50.	CR. MISC./34626/2020 272,273 A.BAIL	1 BHUSHAN PATEL vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. AKBAR ALI

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDERS

#### **MATTER -1**

1.	CR. MISC./34632/2020 147,148,149,341,3 A.BAIL	1 MD. NAUSHAD ALAM vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. AKBAR ALI
2.	CR. MISC./34636/2020 302,120B,34 A.BAIL	1 RAM BARAN YADAV vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G. AKBAR ALI
3.	CR. MISC./34637/2020 30(a) A.BAIL	1 SANOJ PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. AKBAR ALI
4.	CR. MISC./34639/2020 30A,36 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. AMITESH KUMAR
5.	CR. MISC./34640/2020 304B,34 A.BAIL	1 MIRA DEVI @ MEERA DEVI vs THE STATE OF BIHAR	KUNDAN RATHORE SHAMBHU NARAYAN SINGH	A.G. DHANESH SHANKAR VIDYARTHI SURESH MUKHIYA AMITESH KUMAR
6.	CR. MISC./34641/2020 bail A.BAIL	1 AALOK YADAV vs THE STATE OF BIHAR	ANKIT KUMAR	A.G. AMITESH KUMAR
7.	CR. MISC./34644/2020 anticipatory bail A.BAIL	1 PRADHAN HEMBRAM vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G. AMITESH KUMAR
8.	CR. MISC./34646/2020 304B,34 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G. AMITESH KUMAR
9.	CR. MISC./34652/2020 147,341,323,324,3 A.BAIL	1 MOHANI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. ANAND MOHAN PRASAD MEHTA
10.	CR. MISC./34659/2020 147,148,149,341,3 A.BAIL	1 RAJKUMAR URAON vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. ANAND MOHAN PRASAD MEHTA
11.	CR. MISC./34660/2020 30,30(A) A.BAIL	1 CHUNNI LAL SAH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. ATUL CHANDRA
12.	CR. MISC./34661/2020 341,323,324,307,3 A.BAIL	1 MD. ABID vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. ATUL CHANDRA
13.	CR. MISC./34662/2020 304(B),34,302 A.BAIL	1 JAY PRAKASH SHARMA vs THE STATE OF BIHAR	SUBESH SHARMA	A.G. ATUL CHANDRA
14.	CR. MISC./34665/2020 7 A.BAIL	1 MD. SHAHABUDDIN ANSARI @ SHAHABUDDIN ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. ATUL CHANDRA
15.	CR. MISC./34666/2020 302,201,34 A.BAIL	1 HAKIMUDIN vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. ATUL CHANDRA RAM PRAWESH KUMAR RAJEEV RANJAN
16.	CR. MISC./34668/2020 ANTICIPATORY BAIL A.BAIL	1 PUNAM KUMARI vs THE STATE OF BIHAR	HARISH KUMAR	A.G. BAL MUKUND PRASAD SINHA
17.	CR. MISC./34669/2020 147,148,149,341,3 A.BAIL	1 PARWEZ ALAM @ PRAWEZ vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G. BAL MUKUND PRASAD SINHA

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		Hon'ble Mr. Justice Ahsanuddin Amanullah	

18.	CR. MISC./34671/2020 147,149,341,323,3 A.BAIL	1	GUDDI KUMARI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. NITYA NAND NEERAJ BAL MUKUND PRASAD SINHA
19.	CR. MISC./34672/2020 363,366(A) A.BAIL	1	RAVI PASWAN @ RAVI KUMAR @ RAVI KUMAR PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. BAL MUKUND PRASAD SINHA
20.	CR. MISC./34673/2020 272,273, A.BAIL	1	BUCHUN PRASAD vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. BAL MUKUND PRASAD SINHA
21.	CR. MISC./34674/2020 30(a)(d) A.BAIL	1	SOHAN CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G. BHANU PRATAP SINGH
22.	CR. MISC./34675/2020 341,342,323,324,3 A.BAIL	1	RAMOD SAHANI @ RAMOD KUMAR SAHANI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. BHANU PRATAP SINGH
23.	CR. MISC./34676/2020 498A,34, A.BAIL	1	BRIJ MOHAN SINGH vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G. BHANU PRATAP SINGH
24.	CR. MISC./34681/2020 30(A) A.BAIL	1	KUMOD KUMAR BISHWAS @ KUMOD BISHWAS vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. BHANU PRATAP SINGH
25.	CR. MISC./34682/2020 341,323,325,307,3 A.BAIL	1	ANAND KUMAR @ ANAND RAM vs THE STATE OF BIHAR	GYANAND ROY	A.G. BHANU PRATAP SINGH
26.	CR. MISC./34683/2020 30A A.BAIL	1	SUDINA CHOUHAN @ BULLI CHOUHAN vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. BHARAT LAL
27.	CR. MISC./34685/2020 147,148,149,341,3 A.BAIL	1	AKASH MALIK @ AKASH MALLIK vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA BHARAT LAL
28.	CR. MISC./34686/2020 392 A.BAIL	1	RAJU THAKUR @ ABHAY KUMAR SHARMA vs THE STATE OF BIHAR	ASIF KALIM	A.G. BHARAT LAL
29.	CR. MISC./34687/2020 272,273 A.BAIL	1	SANDEEP KUMAR SUMAN @ SANDEEP YADAV @ CHHOTU YADAV @ SANDEEP KUMAR vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	A.G. BHARAT LAL
30.	CR. MISC./34688/2020 323,341,325,504,5 A.BAIL	1	SHAMBHU YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G. BHARAT LAL
31.	CR. MISC./34690/2020 341,323,325,307,3 A.BAIL	1	VINOD KUMAR RAI @ BINOD RAI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G. BINOD KUMAR
32.	CR. MISC./34692/2020 30(a) A.BAIL	1	RAJU JHA vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G. BINOD KUMAR
33.	CR. MISC./34699/2020 302,307,341,323,1 A.BAIL	1	SATISH KUMAR @ SATISH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. MUKUL KUMARI BINOD KUMAR
34.	CR. MISC./34700/2020 414 A.BAIL	1	EINUL HAQUE @ AINUL HAQUE vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G. BINOD KUMAR
35.	CR. MISC./34707/2020 384,385,34 A.BAIL	1	MAHABIR YADAV vs THE STATE OF BIHAR	GAURAV GOVIND	A.G. SUNIL KUMAR PANDEY BISHWESHWAR RAM
36.	CR. MISC./34708/2020 272,273 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G. BISHWESHWAR RAM
37.	CR. MISC./34710/2020 341,323,307,427,3 A.BAIL	1	SUDAMA DEVI @ SADMAYA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. BISHWESHWAR RAM
38.	CR. MISC./34711/2020 414,34 A.BAIL	1	BIJENDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G. BISHWESHWAR RAM
39.	CR. MISC./34715/2020 363,366(A),376,12 A.BAIL	1	NILU DEVI vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	A.G. RAJESH KUMAR BISHWESHWAR RAM
40.	CR. MISC./34720/2020 272,273,308 A.BAIL	1	DILIP SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. DILIP KUMAR NO. 1
41.	CR. MISC./35460/2020 376,315 A.BAIL	1	SANJEEV KUMAR SINGH @ SANJEEV SIR vs THE STATE OF BIHAR	SANJAY KUMAR SARVA DEO SINGH	A.G. PANCHANAND PANDIT
42.	CR. MISC./35461/2020 384,386,34 A.BAIL	1	DILIP PASWAN vs THE STATE OF BIHAR	DINESH JHA	A.G. PANCHANAND PANDIT

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43.	CR. MISC./35466/2020 447,341,354B,323, A.BAIL	1 DILIP RAI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G. BRIJDEO KUMAR SINHA PANCHANANDPANDIT MD SHADAB ALAM WAZDI
44.	CR. MISC./35469/2020 341,323,354,504,5 A.BAIL	1 SHOBHA DEVI @ SHOBHA KUMARI vs THE STATE OF BIHAR	BINOD KUMAR A.G. PANCHANANDPANDIT
45.	CR. MISC./35470/2020 406,420 A.BAIL	1 GAUTAM PRABHAKAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G. KUMAR SAMARJEET SINGH PAWAN KUMAR CHAURASIA
46.	CR. MISC./35471/2020 302,120(B),34 A.BAIL	1 BHUEYA DEVI @ BUIYA DEVI @ SUMAN DEVI vs THE STATE OF BIHAR	JAY RAM PRASAD A.G. NIRANJAN KUMAR SINGH PAWAN KUMAR CHAURASIA
47.	CR. MISC./35473/2020 414, A.BAIL	1 ZAHEER vs THE STATE OF BIHAR	GOPAL KUMAR JHA A.G. PAWAN KUMAR CHAURASIA
48.	CR. MISC./35475/2020 399,402 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	SYED MASLEH UDDIN A.G. ASHRAF PAWAN KUMAR CHAURASIA
49.	CR. MISC./35477/2020 302,201,379,34, A.BAIL	1 RAJESH KUMAR @ RAJESH KUMAR SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G. PRAMOD KUMAR PANDEY
50.	CR. MISC./35478/2020 272,273,34 A.BAIL	1 BABLU KUMAR @ BABLU MAHTO vs THE STATE OF BIHAR	DR. BIPIN CHANDRA A.G. PRAMOD KUMAR PANDEY
51.	CR. MISC./35479/2020 379,411 A.BAIL	1 DILIP KUMAR UPADHAYAY vs THE STATE OF BIHAR	DHANANJAY KUMAR A.G. PANDEY NARENDRA KUMAR CHOUBEY PRAMOD KUMAR PANDEY
52.	CR. MISC./35482/2020 363,366A,372,34, A.BAIL	1 JAI KISHORE @ JAI KISHORE SINGH vs THE STATE OF BIHAR	KRISHNA MURARI A.G. AMIT KUMAR PRAMOD KUMAR PANDEY
53.	CR. MISC./35483/2020 272,273,30A A.BAIL	1 SADHU CHAUDHARI vs THE STATE OF BIHAR	RAJEEV RANJAN A.G. PRAMOD KUMAR PANDEY
54.	CR. MISC./35485/2020 147,149,323,325,3 A.BAIL	1 PULISH RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G. AVNISH KUMAR SINGH KUMAR SAMARJEET SINGH PUSHPA SINHA
55.	CR. MISC./35486/2020 341,323,324,307,3 A.BAIL	1 ARASHAD ALI @ ARSHAD ALI vs THE STATE OF BIHAR	JAVED ASLAM A.G. DEVIKA RANI PUSHPA SINHA
56.	CR. MISC./35490/2020 147,148,149,341,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR A.G. ALOK KUMAR SHAHI PUSHPA SINHA
57.	CR. MISC./35492/2020 30(a),38(i) A.BAIL	1 CHANDRASHEKHAR KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA A.G. VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY PUSHPA SINHA
58.	CR. MISC./35494/2020 341,323,307,379,3 A.BAIL	1 ASHWANI KUMAR @ ASHWINI KUMAR vs THE STATE OF BIHAR	SHIW KUMAR A.G. PRABHAKAR GAUTAM ANSUL PUSHPA SINHA
59.	CR. MISC./35496/2020 30A,30D A.BAIL	1 SURENDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR A.G. RAJ BALLABH SINGH
60.	CR. MISC./35497/2020 452,341,323,308,4 A.BAIL	1 MD. QURBAN ALI @ QURBAN ALI @ DABLU vs THE STATE OF BIHAR	AMAL KUMAR SINHA A.G. RAJ BALLABH SINGH
61.	CR. MISC./35499/2020 395 A.BAIL	1 ANSHU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA A.G. RAJ BALLABH SINGH
62.	CR. MISC./35503/2020 147,148,149,341,3 A.BAIL	1 MUNNA MUSTAK vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G. RAJENDRA PRASAD NAT
63.	CR. MISC./35505/2020 406,420 A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL A.G. RAJENDRA PRASAD NAT
64.	CR. MISC./35506/2020 147,148,341,323,3 A.BAIL	1 ANIL RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN A.G. SINGH ASHUTOSH KUMAR SINGH BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH RAJENDRA PRASAD NAT

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65.	CR. MISC./35507/2020 363,366A,34, A.BAIL	1 SONU SAHANI @ SONU KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G RAJENDRA PRASAD NAT
66.	CR. MISC./35510/2020 304(B),201,120(B) A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G. RAJENDRA PRASAD NAT
67.	CR. MISC./35511/2020 306 A.BAIL	1 PINTU KUMAR ALIAS PINTU MISHRA vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI AJITA	A.G. RAMCHANDRA SAHNI
68.	CR. MISC./35514/2020 341,323,307,354,5 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G RAMCHANDRA SAHNI
69.	CR. MISC./35515/2020 147,148,323,307,5 A.BAIL	1 BHAGIRATH RAJBANSHI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G MD. MURAD ASHRAF VIKASH KUMAR JHA ATUL KUMAR JHA RAMCHANDRA SAHNI
70.	CR. MISC./35516/2020 anticipatory bail A.BAIL	1 SIDHESHWAR YADAV @ SUDESHWAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G RAMCHANDRA SAHNI
71.	CR. MISC./35517/2020 147,148,149,504,5 A.BAIL	1 VINAY KUMAR @ VINAY RAI vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G RAMCHANDRA SAHNI
72.	CR. MISC./35520/2020 30A A.BAIL	1 LOVE KUMAR @ LAV KUMAR @ LAV KUMAR PANDIT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G RENUKA RATNAKAR
73.	CR. MISC./35521/2020 323,498A,374,307, A.BAIL	1 ARVIND KUMAR BHAGAT vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI	A.G RENUKA RATNAKAR
74.	CR. MISC./35522/2020 341,323,376,354,5 A.BAIL	1 MD. TOFIK ALAM vs THE STATE OF BIHAR	BIPIN KUMAR	A.G RENUKA RATNAKAR
75.	CR. MISC./35526/2020 341,323,324,307,3 A.BAIL	1 OSAID SAH @ USAID SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G RENUKA RATNAKAR
76.	CR. MISC./35528/2020 147,148,149,341,3 A.BAIL	1 KUMAR JEE RAM@ KUMARJEE RAM vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. RENUKA RATNAKAR
77.	CR. MISC./35533/2020 272,273,34 A.BAIL	1 SONALAL MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. RITA VERMA
78.	CR. MISC./35537/2020 323,447,420,120B, A.BAIL	1 SATYENDRA YADAV @ SATENDRA YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G ARUN KUMAR MANDAL RITA VERMA
79.	CR. MISC./35539/2020 341,323,351B,504, A.BAIL	1 PUKAR DAS @ RAMPUKAR DAS vs THE STATE OF BIHAR	ARUN KUMAR NO. 1	A.G. RITA VERMA
80.	CR. MISC./35545/2020 414 A.BAIL	1 GANESH SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RITA VERMA
81.	CR. MISC./35549/2020 341,323,307,504,5 A.BAIL	1 MUNNA MAHTO vs THE STATE OF BIHAR	BINAY KUMAR	A.G. SANJAY KUMAR
82.	CR. MISC./35551/2020 272,273,34 A.BAIL	1 BHIKHARI SAHANI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. SANJAY KUMAR
83.	CR. MISC./35555/2020 341,323,324,307,4 A.BAIL	1 AMARJEET RAI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. SANJAY KUMAR BRAJESH KUMAR SINGH
84.	CR. MISC./35556/2020 341,323,324,307,3 A.BAIL	1 BIRENDRA RAI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. SANJAY KUMAR
85.	CR. MISC./35557/2020 272,273 A.BAIL	1 DIPAK KUMAR@DIPAK KUMAR RAI@DIPAK RAI vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G. SANJAY KUMAR
86.	CR. MISC./35560/2020 147,149,447,448,3 A.BAIL	1 KRIYA RAM @ BABLU RAM @ BABLU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. SANJAY KUMAR TIWARY

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87.	CR. MISC./35564/2020 420,467,468,471,4 A.BAIL	1 SATYENDRA PRASAD KUSHWAHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJAY KUMAR TIWARY
88.	CR. MISC./35565/2020 ANTICIPATORY BAIL A.BAIL	1 VAKIL YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SANJAY KUMAR TIWARY
89.	CR. MISC./35568/2020 302,34 A.BAIL	1 LALAN YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G. SANJAY KUMAR TIWARY
90.	CR. MISC./35578/2020 304(B),201,120(B) A.BAIL	1 SUBODH RAI @ SUBODH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G. SANJAY KUMAR TIWARY GAJENDRA KUMAR SINGH DHARMENDRA NATH MISHRA
91.	CR. MISC./35579/2020 30(A) A.BAIL	1 CHHOTU KUMAR @ DCHOTU KUMAR RAI @ CHHOTU KUMAR RAY vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G. SANJAY KUMAR TIWARY
92.	CR. MISC./35581/2020 341,323,448,34 A.BAIL	1 RINKU PADIT vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJAY KUMAR TIWARY
93.	CR. MISC./35582/2020 143,341,323,324,3 A.BAIL	1 DRAUPATI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. SANJAY KUMAR TIWARY
94.	CR. MISC./35583/2020 On Village Polit A.BAIL	1 RAJENDRA PASI @ RAJENDAR PASI vs THE STATE OF BIHAR	JAVED ASLAM	A.G. SATYA NAND SHUKLA
95.	CR. MISC./35585/2020 341,323,307,435,3 A.BAIL	1 MD. KUDUS vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. RANJAY KUMAR SINGH SATYA NAND SHUKLA
96.	CR. MISC./35586/2020 498(A),304(B),201 A.BAIL	1 ARTI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR SUNIL KUMAR SINGH	A.G. SATYA NAND SHUKLA
97.	CR. MISC./35587/2020 188,268,269,270,3 A.BAIL	1 SHANKAR MANDAL @ SHANKAR KUMAR @ MANTU vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G. SATYA NAND SHUKLA
98.	CR. MISC./36535/2020 304B,201,34, A.BAIL	1 SANDEEP KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G. ANANT KUMAR 1
99.	CR. MISC./36536/2020 363,366A,420,376/ A.BAIL	1 VIVEK RANJAN @ VIVEK KUMAR vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA ANU PRIYADARSHNI APOORVA JYOTI	A.G. MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH SUMAN KUMAR SINGH ANANT KUMAR 1
100.	CR. MISC./36537/2020 147,148,149,188,3 A.BAIL	1 PRAHLAD DAS @ PRAHLAD SAH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. DR. KUMAR UDAY PRATAP
101.	CR. MISC./36539/2020 30A A.BAIL	1 CHINTA DEVI vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. DR. KUMAR UDAY PRATAP
102.	CR. MISC./36540/2020 33,36 A.BAIL	1 KRISHNA SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. DR. KUMAR UDAY PRATAP
103.	CR. MISC./36542/2020 420,467,468,471,1 A.BAIL	1 RAVINDRA RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. DR. KUMAR UDAY PRATAP
104.	CR. MISC./36545/2020 304-B,201,34 A.BAIL	1 RAJDEVO MAHTO @ RAJDEV MAHTO vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. DR. KUMAR UDAY PRATAP
105.	CR. MISC./36546/2020 414,401,467,468,4 A.BAIL	1 TABLA @ RAJEEV KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. ANITA KUMARI
106.	CR. MISC./36548/2020 30(a) A.BAIL	1 RAJENDRA CHOUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. ANITA KUMARI

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107.	CR. MISC./36550/2020 419,420,467,468,4 A.BAIL	1 KAILASH JHA vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH	A.G. ANITA KUMARI ANIL KUMAR SINGH MANOJ KUMAR
108.	CR. MISC./36551/2020 20/22 A.BAIL	1 JAGDISH RAI vs THE STATE OF BIHAR	RINA SINHA	A.G. ANITA KUMARI
109.	CR. MISC./36555/2020 366(A) A.BAIL	1 SADHNA DEVI vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI	A.G. ANITA KUMARI
110.	CR. MISC./36561/2020 420,406 A.BAIL	1 SATYA PRAKASH RATHORE @ SATYA PRAKASH RATHAUR vs THE STATE OF BIHAR	SANJAY KUMAR GHOSARVEY	A.G. RAM SUMIRAN RAI
111.	CR. MISC./36564/2020 7 A.BAIL	1 SANJAY KUMAR @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR SANJAY KUMAR	A.G. RAM SUMIRAN RAI
112.	CR. MISC./36567/2020 272,273 A.BAIL	1 MITHILESH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. RAM SUMIRAN RAI
113.	CR. MISC./36570/2020 341,323,324,325,3 A.BAIL	1 SOBHA DEVI vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. RAM SUMIRAN RAI
114.	CR. MISC./36572/2020 341,323,324,307,3 A.BAIL	1 RANJAN KUMAR @ RANJAN MANJHI @ RAJAN MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. RAM SUMIRAN RAI
115.	CR. MISC./36575/2020 272,273 A.BAIL	1 AJEET KUMAR YADAV @ AJEET KR. YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. MD. ASLAM ANSARI
116.	CR. MISC./36576/2020 30A A.BAIL	1 DIRIG RAJ SINGH @ DIRIGRAJ SINGH vs THE STATE OF BIHAR	UDAY NARAYAN SINGH	A.G. MD. ASLAM ANSARI
117.	CR. MISC./36586/2020 30A,32(2) A.BAIL	1 VIKASH SAO @ VIAKAS @ VIKAS SAW @ VIKASH JOBRAAJ SAW vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. MD. ASLAM ANSARI
118.	CR. MISC./36587/2020 30(a) A.BAIL	1 BHARAT CHOUDHARY vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY NAGENDRA UPADHYAY	A.G. MD. ASLAM ANSARI
119.	CR. MISC./36590/2020 366,120(B) A.BAIL	1 VINOD PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G. MD. ASLAM ANSARI
120.	CR. MISC./36598/2020 498(A),494 A.BAIL	1 JAIKANT PANDEY @ SRIKANT PANDEY vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G. AJAY KUMAR JHA
121.	CR. MISC./36603/2020 30(a) A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. AJAY KUMAR JHA
122.	CR. MISC./36613/2020 147,149,341,307,3 A.BAIL	1 RADHIKA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. AJAY KUMAR JHA
123.	CR. MISC./36614/2020 376,34 A.BAIL	1 DHARMENDRA SAHNI @ DHARMENDRA KUMAR SAHNI vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. AJAY KUMAR JHA
124.	CR. MISC./36615/2020 341,323,504,506,3 A.BAIL	1 CHANDRASHEKHAR GUPTA @ CHANDRASHEKHAR PRASAD GUPTA vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. PARMANAND KUMAR
125.	CR. MISC./36617/2020 30(a),41 A.BAIL	1 RAMNARESH YADAV @ NARESH RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. PARMANAND KUMAR
126.	CR. MISC./36618/2020 147,149,452,337,3 A.BAIL	1 SUNITA KUMARI vs THE STATE OF BIHAR	UMESH KUMAR	A.G. PARMANAND KUMAR
127.	CR. MISC./36620/2020 498(A) A.BAIL	1 OM PRAKASH SINGH @ TUTU vs THE STATE OF BIHAR	UDAY KUMAR	A.G. PARMANAND KUMAR
128.	CR. MISC./36626/2020 Apprehension of a A.BAIL	1 SANJEEV KUMAR @ GUDDU @ SANJEEO KUMAR SHRIVASTAVA vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA PARMANAND KUMAR
129.	CR. MISC./36628/2020 272,273,34 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. AKBAR ALI



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130.	CR. MISC./36629/2020 272,273 A.BAIL	1 PRAMOD RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. AKBAR ALI
131.	CR. MISC./36632/2020 272,273,279,337,3 A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. AKBAR ALI
132.	CR. MISC./36633/2020 147,149,341,323,3 A.BAIL	1 KUNDAN SAHANI vs THE STATE OF BIHAR	PRAVEEN KUMAR MIRITYUNJAY KUMAR	A.G. AKBAR ALI
133.	CR. MISC./36634/2020 341,323,324,307,4 A.BAIL	1 VIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	DINESH JHA	A.G. AKBAR ALI
134.	CR. MISC./36638/2020 147,148,149,341,3 A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. AMITESH KUMAR
135.	CR. MISC./36639/2020 30A A.BAIL	1 KANHAIYA SINGH vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. AMITESH KUMAR
136.	CR. MISC./36640/2020 30(a),38(i) A.BAIL	1 RAHUL KUMAR @ DOMA @ RAHUL CHOUDHARY vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G. AMITESH KUMAR
137.	CR. MISC./36642/2020 272,273,34 A.BAIL	1 ANAND YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. SUMIT SHEKHAR PANDEY AMITESH KUMAR
138.	CR. MISC./36647/2020 323,448,337,504,5 A.BAIL	1 MUNNA PASWAN vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH ROHIT RAJ	A.G. AMITESH KUMAR
139.	CR. MISC./36648/2020 406,409,420,467,4 A.BAIL	1 DR. C.P. SINGH @ CHAKARDHAR PRASAD SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST ARYA ACHINT	A.G. ANAND MOHAN PRASAD MEHTA
140.	CR. MISC./36650/2020 147,148,149,341,3 A.BAIL	1 INDRAJEET PASWAN @ KARPURI PASWAN @ INDRAJIT PASWAN vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. ANAND MOHAN PRASAD MEHTA
141.	CR. MISC./36653/2020 30(A) A.BAIL	1 ANIL YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G. ANAND MOHAN PRASAD MEHTA
142.	CR. MISC./36655/2020 341,323,307,354,3 A.BAIL	1 ABUL KALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G. ANAND MOHAN PRASAD MEHTA
143.	CR. MISC./36656/2020 341,307,34, A.BAIL	1 PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR JAI KISHORE SHARMA	A.G. SUMIT SHEKHAR PANDEY ANAND MOHAN PRASAD MEHTA
144.	CR. MISC./36657/2020 30(a)(b)(c) A.BAIL	1 SACHIN KUMAR PASWAN @ SACHIN PASWAN vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
145.	CR. MISC./36658/2020 498(A) A.BAIL	1 ARUN KUMAR @ ARUN KUMAR BARNWAL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. ATUL CHANDRA
146.	CR. MISC./36660/2020 341,323,324,379,3 A.BAIL	1 BIMA DEVI @ BIMLA DEVI @ VIMAL DEBI vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G. ATUL CHANDRA
147.	CR. MISC./37115/2020 302,34 A.BAIL	1 KAPILDEO RAI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
148.	CR. MISC./37118/2020 341,323,324,307,3 A.BAIL	1 GAGANDEO PRASAD vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
149.	CR. MISC./37122/2020 anticipatory bail A.BAIL	1 BRAJ KISHOR RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. MUKESH KUMAR SHIVJEE SINGH
150.	CR. MISC./37123/2020 366(A) A.BAIL	1 PRADEEP YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. CHANDRA MOHAN JHA

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151.	CR. MISC./37124/2020 223,224,225, A.BAIL	1 GAUTAM NIRALA @ GAUTAM VIRAJI @ GAUTAM BIRAJI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD RAGHAW KUMAR RUPESH KUMMAR YADAV	A.G.
152.	CR. MISC./37131/2020 272,273 A.BAIL	1 BITTU YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
153.	CR. MISC./37134/2020 30(A),37(C) A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
154.	CR. MISC./37135/2020 387,353,504,506 A.BAIL	1 PRASHANT KUMAR JHA vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G.
155.	CR. MISC./37140/2020 420,506,34 A.BAIL	1 MUNINDRA KUMAR SRIVASTAVA @ MUNINDRA KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
156.	CR. MISC./37144/2020 341,323,307,379,3 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
157.	CR. MISC./37145/2020 Family Dispute A.BAIL	1 BABY KHATOON vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
158.	CR. MISC./37147/2020 30A A.BAIL	1 RAJA JANAK KUMAR SINHA vs THE STATE OF BIHAR	TARUN PRASAD MANDAL	A.G.
159.	CR. MISC./37155/2020 323,324,307,504,5 A.BAIL	1 DHARMENDRA SHARMA vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
160.	CR. MISC./37156/2020 363,366A,504, A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G.
161.	CR. MISC./37157/2020 341,353,384,504,5 A.BAIL	1 ZAHID ANWAR ALIAS JAHID ANWAR ALIAS DABLOO vs THE STATE OF BIHAR	ZAKI HAIDER	A.G.
162.	CR. MISC./37161/2020 302,328,34 A.BAIL	1 RAM KALASH KUMAR @ RAM AKHILESH KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
163.	CR. MISC./37167/2020 341,323,324,307,5 A.BAIL	1 MD. IBRAHIM @ IBRAHIM @ IBRAHIM RAIN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. SHANKAR KUMAR
164.	CR. MISC./37171/2020 420,406,409,467,4 A.BAIL	1 SWAPAN DUTTA GUPTA @ SAPAN DUTTA GUPTA vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. ASHISH GIRI SUMIT KUMAR JHA
165.	CR. MISC./37172/2020 30A A.BAIL	1 VIJAY KUMAR @ VINAY KUMAR vs THE STATE OF BIHAR	ASHISH KUMAR TARKESHWAR PD. VERMA	A.G.
166.	CR. MISC./37173/2020 341,323,307,379,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. BIJAY PRAKASH SINGH
167.	CR. MISC./37174/2020 30(a),34 A.BAIL	1 GUDDU KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA DHEERAJ KUMAR	A.G.
168.	CR. MISC./37179/2020 406,420,467,468,4 A.BAIL	1 LAXMAN KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA AMRESH KUMAR	A.G.
169.	CR. MISC./37182/2020 323,376,504, A.BAIL	1 AFROJ ANSARI vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G.
170.	CR. MISC./37183/2020 30A,38,41(1) A.BAIL	1 KUMAR SANU @ NANKU YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
171.	CR. MISC./37184/2020 304(B),34 A.BAIL	1 AVINASH KUMAR @ AVINASH SINGH @ ABHINASH SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH PRIYADARSHINI SINHA SUDHA CHANDRA	A.G. RAHUL KUMAR PRABHAT KUMAR SINGH SMRITI PRASAD
172.	CR. MISC./37188/2020 30A A.BAIL	1 SHYAM SINGH @ SHYAM KUMAR vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G.
173.	CR. MISC./37189/2020 394 A.BAIL	1 JASHWANT KUMAR RANA @ JASHU RANA @ YASHRAJ vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
174.	CR. MISC./37191/2020 420,467,468,471,3 A.BAIL	1 RINKU DEVI vs THE STATE OF BIHAR	ARUN KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G.
175.	CR. MISC./37192/2020 anticipatory bail A.BAIL	1 MADAN DEWAN @ MADAN DEVAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
176.	CR. MISC./37193/2020 304(B),201,34 A.BAIL	1 RUPESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
177.	CR. MISC./37194/2020 Criminal miscella A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.

178.	CR. MISC./37195/2020 30A, A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
179.	CR. MISC./37196/2020 147,148,149,188,2 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
180.	CR. MISC./37199/2020 302,34 A.BAIL	1 GUDDU BHAGAT @ GUDDU YADAV @ RAJ KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. BRIJ NANDAD PRASAD
181.	CR. MISC./37203/2020 30(A) A.BAIL	1 RANJEET RAI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	
182.	CR. MISC./37205/2020 498A,341,323,504, A.BAIL	1 CHANDRA SHEKHAR CHOUBEY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. ASHWINI KUMAR RAI
183.	CR. MISC./37207/2020 272,273,34 A.BAIL	1 AJIT PASWAN@AJIT KUMAR vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
184.	CR. MISC./37208/2020 341,323,342,307,3 A.BAIL	1 AVINASH SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR PAWAN KUMAR SINGH	A.G. RAJANI KANT PANDEY
185.	CR. MISC./37209/2020 272,273 A.BAIL	1 RAMPUKAR KUMAR @ RAMPUKAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
186.	CR. MISC./37210/2020 438304-B,328,34 A.BAIL	1 PREMSHEELA KUMARI @ PREMSHEELA DEVI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
187.	CR. MISC./37213/2020 406,420,467,468,4 A.BAIL	1 NAGENDRA MANDAL vs THE STATE OF BIHAR	JITENDRA SINGH	A.G.
188.	CR. MISC./37215/2020 427,353,384 A.BAIL	1 DHANANJAY YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
189.	CR. MISC./37216/2020 30(a) A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
190.	CR. MISC./37217/2020 30A A.BAIL	1 MUKESH SINGH vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
191.	CR. MISC./37219/2020 anticipatory bail A.BAIL	1 SHIV SHANKAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	A.G.
192.	CR. MISC./37221/2020 30A A.BAIL	1 KRISHNA KUMAR DAS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
193.	CR. MISC./37226/2020 anticipatory bail A.BAIL	1 SOBHAN KUMAR @ SOMAN KUMAR AND OTHERS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
194.	CR. MISC./37228/2020 302,34 A.BAIL	1 MUNSILAL @ MUNSHILAL RAI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MAHENDRA PRATAP
195.	CR. MISC./37229/2020 406,420, A.BAIL	1 HARISHANKAR PRASAD vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
196.	CR. MISC./37234/2020 272,273 A.BAIL	1 MINA DEVI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
197.	CR. MISC./37686/2020 30A A.BAIL	1 ANIKET SINGH vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
198.	CR. MISC./37693/2020 406,409,420,467,4 A.BAIL	1 NURUN NESA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
199.	CR. MISC./37694/2020 341,324,307,379,5 A.BAIL	1 MD. FAIYAZ vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV NILESH KUMAR	A.G.
200.	CR. MISC./37695/2020 ANTICIPATORY BAIL A.BAIL	1 DEVENDRA SHARMA @ BITHAL SHARMA @ BITHAL vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
201.	CR. MISC./37698/2020 304(B)34 A.BAIL	1 GANGOTRI DEVI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
202.	CR. MISC./37699/2020 147,148,149,341,3 A.BAIL	1 BIKRAM KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
203.	CR. MISC./37701/2020 304(B),120(B),34 A.BAIL	1 RAM NATH SAH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. HARENDRA PRASAD
204.	CR. MISC./37704/2020 302,201,34 A.BAIL	1 MADHU DEVI vs THE STATE OF BIHAR	DURGESH KUMAR SINGH	A.G. SHAIENDRA KUMAR SINHA
205.	CR. MISC./37706/2020 30A A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G.

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206.	CR. MISC./37707/2020 392 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
207.	CR. MISC./37709/2020 366A,34 A.BAIL	1 HINMANSHU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
208.	CR. MISC./37710/2020 30A A.BAIL	1 GUDDU KUMAR @ GUDDU PRASAD JAISWAL vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G.
209.	CR. MISC./37714/2020 399,402 A.BAIL	1 PAPPU SINGH @ ARVIND SINGH vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
210.	CR. MISC./37715/2020 376,313,506,377,3 A.BAIL	1 VISHWAJIT KUMAR BHARTI @ BITTU vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH BABITA KUMARI	A.G.
211.	CR. MISC./37716/2020 147,148,149,341,3 A.BAIL	1 BHOLA SHARMA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
212.	CR. MISC./37717/2020 188,269,270,271,3 A.BAIL	1 RAHUL OJHA vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
213.	CR. MISC./37719/2020 anticipatory bail A.BAIL	1 RAUSHAN KUMAR @ RAUSHAN KUMAR RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
214.	CR. MISC./37723/2020 30A A.BAIL	1 VINOD RAI@ VINOD SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
215.	CR. MISC./37727/2020 petitioners was c A.BAIL	1 KEDAR YADAV vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
216.	CR. MISC./37729/2020 302,201,120B A.BAIL	1 MD SHAHID @ SHAHID vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
217.	CR. MISC./37730/2020 366A,504,506,34 A.BAIL	1 RAM ASHISH YADAV @ RAM SHISH YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
218.	CR. MISC./37733/2020 147,148,149,323,3 A.BAIL	1 DILIP YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
219.	CR. MISC./37734/2020 30A A.BAIL	1 SHAMBHU MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
220.	CR. MISC./37735/2020 341,323,504,308,4 A.BAIL	1 AJIT SHARMA vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G.
221.	CR. MISC./37736/2020 461,379 A.BAIL	1 GAUTAM MAHATO vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
222.	CR. MISC./37738/2020 anticipatory bail A.BAIL	1 TARUN KUMAR YADAV vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	A.G.
223.	CR. MISC./37742/2020 25(1-b)a,26 A.BAIL	1 RAJNANDAN YADAV vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
224.	CR. MISC./37743/2020 341/342/307/34/12 A.BAIL	1 VIJENDRA KUMAR @ VIJINDRA KUMAR @ VIJAY RAI @ BIJINDRA KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
225.	CR. MISC./37744/2020 341,323,324,307,3 A.BAIL	1 FULESHWAR RAI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G. RAKESH KUMAR
226.	CR. MISC./37747/2020 341,323,302,504,5 A.BAIL	1 MINTU SAHANI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. PRASHANT KUMAR
227.	CR. MISC./37748/2020 379,421,188,269,2 A.BAIL	1 BIRJU PRASAD @ BIRJU SAO vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
228.	CR. MISC./37750/2020 ,341,323,324,379, A.BAIL	1 DEEPAK PANDIT @ DEEPAK PANDIT vs THE STATE OF BIHAR	BINAY KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
229.	CR. MISC./37752/2020 354A,504,337,506, A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
230.	CR. MISC./37755/2020 366,370,379,34 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
231.	CR. MISC./37757/2020 15 A.BAIL	1 RAJIV RANJAN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
232.	CR. MISC./37758/2020 341,323,307,354B, A.BAIL	1 BIBI SAIRUN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.

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233.	CR. MISC./37763/2020 379,411 A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
234.	CR. MISC./37765/2020 30(A) A.BAIL	1 SUMANT KUMAR vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
235.	CR. MISC./37767/2020 anticipatory bail A.BAIL	1 MADAN RAI @ MADANLAL PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
236.	CR. MISC./37768/2020 341,323,325,315,3 A.BAIL	1 GOVIND PASWAN vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
237.	CR. MISC./37769/2020 341,323,307,504,3 A.BAIL	1 PRINCE SINGH @ PRINCE KUMAR @ PRINCE KUMAR SINGH vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
238.	CR. MISC./37771/2020 30A, A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
239.	CR. MISC./37772/2020 30(a)(b)(c)(f) A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	KEDAR JHA AKSHAY LAL PANDIT SHAHABUDDIN AZEEM @ S. AZEEM SANJEEV KUMAR	A.G.
240.	CR. MISC./37773/2020 307,323,337,34,34 A.BAIL	1 SARITA KUMARI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. RAM BALI JHA
241.	CR. MISC./37775/2020 387,414,34 A.BAIL	1 HARI OM @ HARI OM KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
242.	CR. MISC./37777/2020 30A A.BAIL	1 ARVIND KUMAR @ ARVIND DAS vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
243.	CR. MISC./37779/2020 30A,41 A.BAIL	1 TRILOKI BHUIYAN @ BASANT BHUIYAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
244.	CR. MISC./37780/2020 109,323,341,342,3 A.BAIL	1 LALMUNI DEVI vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G.
245.	CR. MISC./37782/2020 30A A.BAIL	1 BARKU MAHTO vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G.
246.	CR. MISC./37783/2020 30A, A.BAIL	1 BHATTU BHULLA @ PRABHU BHULLA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DHANANJAY KUMAR	A.G.
247.	CR. MISC./38228/2020 147,148,149,341,3 A.BAIL	1 AKHILESH CHAUDHARY @ AKHILESHWAR PRASAD CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. AWADHESH KUMAR SINGH
248.	CR. MISC./38230/2020 392 A.BAIL	1 BIKASH KUMAR RAVIDAS vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G. AWADHESH KUMAR SINGH
249.	CR. MISC./38232/2020 376(DA),341,323,5 A.BAIL	1 KUNDAN CHAUDHARY @ KUNDAN KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. AWADHESH KUMAR SINGH
250.	CR. MISC./38234/2020 147,149,341,342,1 A.BAIL	1 SADHNA DEVI vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. AWADHESH KUMAR SINGH
251.	CR. MISC./38235/2020 30(a) A.BAIL	1 RANA MAHTO @ RANDHIR KUMAR SINHA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. ASHOK KUMAR SINGH
252.	CR. MISC./38238/2020 272,273 A.BAIL	1 PARAS KEWAT vs THE STATE OF BIHAR	JAGANNATH PRASAD	A.G. ASHOK KUMAR SINGH
253.	CR. MISC./38239/2020 147,148,149,341,3 A.BAIL	1 MD MUSTUFA NADAF @ BHOLU @ MD. MUSTAFA NADAF @ MD. MUSTUFA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. ASHOK KUMAR SINGH
254.	CR. MISC./38249/2020 apprehension of a A.BAIL	1 SATYANARAYAN BIND vs THE STATE OF BIHAR	PAWAN KUMAR SINGH KAMLA KANT PANDEY	A.G. ASHOK KUMAR SINGH RAJANI KANT PANDEY
255.	CR. MISC./38250/2020 anticipatory bail A.BAIL	1 DIPAK UPADHAYAI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. ADITYA NARAYAN SINGH.1

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256.	CR. MISC./38252/2020 498(A) A.BAIL	1 DWARIKA YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	A.G. ADITYA NARAYAN SINGH.1
257.	CR. MISC./38254/2020 304(B),201,120(B) A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. ADITYA NARAYAN SINGH.1
258.	CR. MISC./38256/2020 30A A.BAIL	1 BIPIN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G ADITYA NARAYAN SINGH.1
259.	CR. MISC./38257/2020 272,273,34 A.BAIL	1 AWADHESH SAHANI @ AWADHESH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G ADITYA NARAYAN SINGH.1
260.	CR. MISC./38258/2020 147,341,323,447,3 A.BAIL	1 DHANU KUMAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G. ASHOK KUMAR
261.	CR. MISC./38259/2020 30A A.BAIL	1 RAVI SHANKAR MEHTA vs THE STATE OF BIHAR	RAJIB RANJAN JHA	A.G. ASHOK KUMAR
262.	CR. MISC./38260/2020 420,467,468,471,1 A.BAIL	1 AKBAR AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G ASHOK KUMAR
263.	CR. MISC./38263/2020 341,323,380,504,5 A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G. ASHOK KUMAR
264.	CR. MISC./38264/2020 147,341,323,447,3 A.BAIL	1 PAWAN KUMAR @ PAWAN PODDHAR @ PAWAN PODDAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G ASHOK KUMAR
265.	CR. MISC./38267/2020 30A A.BAIL	1 ROUNIK CHOUDHARY @ RINKU CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G MUKESH KUMAR SINGH
266.	CR. MISC./38269/2020 324,307,120B,34 A.BAIL	1 RANJEET SINGH @ RANJEET KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM BRAJ NANDAN SINGH	A.G MUKESH KUMAR SINGH SAKET KUMAR AMIT KUMAR PANDEY
267.	CR. MISC./38270/2020 147,148,149,323,3 A.BAIL	1 PRINCE PASWAN vs THE STATE OF BIHAR	NAGMANI KUMAR	A.G MUKESH KUMAR SINGH
268.	CR. MISC./38276/2020 341,323,376,504 A.BAIL	1 RAJNISH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G MUKESH KUMAR SINGH
269.	CR. MISC./38277/2020 414,420, A.BAIL	1 RAJU RAI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G MUKESH KUMAR SINGH
270.	CR. MISC./38279/2020 272,273,290,34 A.BAIL	1 BIKRAM RAY vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G. SANJAY KUMAR PANDEY
271.	CR. MISC./38280/2020 420,467,471,120(B A.BAIL	1 NRIPENDRA GOAIT vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G. SANJAY KUMAR PANDEY
272.	CR. MISC./38282/2020 341,323,504,506,3 A.BAIL	1 FUDIYA@FUDO SINGH@FUDALI SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G SANJAY KUMAR PANDEY
273.	CR. MISC./38283/2020 341,323,307,379,3 A.BAIL	1 DHOMA MUKHIYA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SANJAY KUMAR PANDEY
274.	CR. MISC./38284/2020 147,148,337,353,5 A.BAIL	1 JITENDRA YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G SANJAY KUMAR PANDEY
275.	CR. MISC./38286/2020 30(A),30(C) A.BAIL	1 TETAR CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. MADAN KUMAR
276.	CR. MISC./38289/2020 false police case A.BAIL	1 YODOLAL SHARMA vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G. SANJEEV KUMAR MADAN KUMAR
277.	CR. MISC./38290/2020 341,323,504,376,3 A.BAIL	1 MEERA DEVI @ MIRA DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G MADAN KUMAR
278.	CR. MISC./38291/2020 A.Bail A.BAIL	1 SUMITRA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G MADAN KUMAR
279.	CR. MISC./38294/2020 498(A),326,307,30 A.BAIL	1 VINA DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. MANOJ KUMAR
280.	CR. MISC./38296/2020 498A,304B,201,34 A.BAIL	1 AMRIT MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G LALAN KUMAR

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281.	CR. MISC./38303/2020 47(A) A.BAIL	1	RAMESH MUKHIYA vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. LALAN KUMAR
282.	CR. MISC./38304/2020 406,420,467,468,4 A.BAIL	1	SATYENDRA SHARMA vs THE STATE OF BIHAR	BINAY KUMAR	A.G. LALAN KUMAR
283.	CR. MISC./38307/2020 498A,313,34 A.BAIL	1	SHEIKH SAMIULLAH @ SAMIULLAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BINAY KUMAR LALAN KUMAR
284.	CR. MISC./38308/2020 30(a),32,41,56(a) A.BAIL	1	MANISH KUMAR SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
285.	CR. MISC./38310/2020 447,147,341,323,3 A.BAIL	1	RAMDHARSHAN SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MD. ANBZARUL HAQUE SAHARA
286.	CR. MISC./38312/2020 30A A.BAIL	1	LAXMI PASWAN @ LAKSHMI PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
287.	CR. MISC./38314/2020 420,467,468,471,1 A.BAIL	1	LAXMI SAH vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G. MD. ANBZARUL HAQUE SAHARA
288.	CR. MISC./38315/2020 30A,C A.BAIL	1	SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. MD. ANBZARUL HAQUE SAHARA
289.	CR. MISC./38316/2020 Anticipatory bail A.BAIL	1	AMRENDRA KUMAR KARN vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. KUMAR VEERENDRA NARAYAN
290.	CR. MISC./38318/2020 420,467,468,471,1 A.BAIL	1	ROCKY KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. KUMAR VEERENDRA NARAYAN
291.	CR. MISC./38322/2020 304(B),201,34 A.BAIL	1	ADAYA SAHANI vs THE STATE OF BIHAR	ANIL KUMAR	A.G. KUMAR VEERENDRA NARAYAN
292.	CR. MISC./38323/2020 30(A)(C) A.BAIL	1	VASUDEV KODA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. KUMAR VEERENDRA NARAYAN
293.	CR. MISC./38324/2020 341,323,307,379,5 A.BAIL	1	ROHIT KUMAR JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. KUMAR VEERENDRA NARAYAN
294.	CR. MISC./38325/2020 341,323,324,379,3 A.BAIL	1	BHOLU SINGH @ VIVEK KUMAR SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH NAVIN KUMAR	A.G. RAM ANURAG SINGH
295.	CR. MISC./38326/2020 406,420,467,468,1 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. RAM ANURAG SINGH
296.	CR. MISC./38328/2020 147,323,325,337,3 A.BAIL	1	BHUT NATH SINGH vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G. RAM ANURAG SINGH
297.	CR. MISC./38760/2020 420,323,504,506,3 A.BAIL	1	RAM KESHWAR RAM vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. RAM PRIYA SHARAN SINGH
298.	CR. MISC./38761/2020 323,332,333,353,3 A.BAIL	1	INDRADEO YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. RAM SEVAK CHOUDHARY
299.	CR. MISC./38765/2020 ANTICIPATORY BAIL A.BAIL	1	GOLU KUMAR @ MANISH PRIYADARSHI vs THE STATE OF BIHAR	RANJIT JHA	A.G. RAM SEVAK CHOUDHARY
300.	CR. MISC./38767/2020 341,323,379,354A, A.BAIL	1	SUJEET KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
301.	CR. MISC./38769/2020 120-B,376,498-A,4 A.BAIL	1	JYOTI MISHRA vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	A.G. RAM SEVAK CHOUDHARY
302.	CR. MISC./38772/2020 341,323,307,504,5 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. RAM SEVAK CHOUDHARY
303.	CR. MISC./38775/2020 341,323,307,448,5 A.BAIL	1	DEVENDRA KUMAR@DEV@DEVENDRA PASWAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. SYED EHTESHAMUDDIN

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304.	CR. MISC./38776/2020 147,149,341,323,3 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. SYED EHTESHAMUDDIN
305.	CR. MISC./38777/2020 498A,494 A.BAIL	1 RAKESH KUMAR THAKUR @ RAKESH THAKUR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. SYED EHTESHAMUDDIN
306.	CR. MISC./38778/2020 341,323,498(A),50 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	HARSH SINGH	A.G. ASHOK KUMAR NIRAJ KUMAR SYED EHTESHAMUDDIN
307.	CR. MISC./38784/2020 Anticipatory bail A.BAIL	1 DHARMENDRA KUMAR@BHONDA vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. SYED MOJIBUR RAHMAN
308.	CR. MISC./38788/2020 341,323,324,307,3 A.BAIL	1 SHAMBHU YADAV vs THE STATE OF BIHAR	MD. IRSHAD KANHAIYA PANDEY PRABHAT RANJAN SINGH	A.G. SYED MOJIBUR RAHMAN
309.	CR. MISC./38792/2020 341.323.324.307.3 A.BAIL	1 SHANKAR GOND vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G. BIMLESH KUMAR PANDEY SYED MOJIBUR RAHMAN
310.	CR. MISC./38793/2020 147,148,149,341,3 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. SYED MOJIBUR RAHMAN
311.	CR. MISC./38796/2020 30A A.BAIL	1 AJAY SAHANI@AJAY KUMAR SAHANI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. SANGEETA SHARMA
312.	CR. MISC./38798/2020 30(A) A.BAIL	1 VISHWAKARMA YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. SANGEETA SHARMA
313.	CR. MISC./38802/2020 498A, A.BAIL	1 DAYANAND RAI @ DAYA RAI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SANGEETA SHARMA
314.	CR. MISC./38803/2020 302,34 A.BAIL	1 IMACHARAN KUMAR @ IMARCHAN KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SANGEETA SHARMA
315.	CR. MISC./38805/2020 399,402 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G. SANGEETA SHARMA
316.	CR. MISC./38806/2020 Anticipatory bail A.BAIL	1 BIMLESH RAI @ BIMLESH KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. SHAIENDRA KUMAR
317.	CR. MISC./38807/2020 419,420, A.BAIL	1 SHIV KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. SHAIENDRA KUMAR
318.	CR. MISC./38808/2020 Due to land dispu A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. SHAIENDRA KUMAR
319.	CR. MISC./38810/2020 A BAIL A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. SHAIENDRA KUMAR
320.	CR. MISC./38814/2020 anticipatory bail A.BAIL	1 RANJAN YADAV @ RANJAN KUMAR YADAV vs THE STATE OF BIHAR	ONKAR NATH	A.G. RAMCHANDRA SINGH JITENDRA KUMAR SINGH SHAIENDRA KUMAR
321.	CR. MISC./38815/2020 ENMITY AND VILLAG A.BAIL	1 RANJEET THAKUR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. SHAIENDRA KUMAR
322.	CR. MISC./38816/2020 30A A.BAIL	1 LALBABU PASWAN vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G. SHAIENDRA KUMAR
323.	CR. MISC./38819/2020 30A,36 A.BAIL	1 MANOJ GOP @ DHODWA @ DHORA @ MANOJ KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. SHAIENDRA KUMAR
324.	CR. MISC./38820/2020 392 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. SHAIENDRA KUMAR
325.	CR. MISC./38822/2020 307 A.BAIL	1 RAM EKBAL SINGH @ SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SHAIENDRA KUMAR
326.	CR. MISC./38823/2020 147,148,149,323,3 A.BAIL	1 JAMUN MANJHI@ YAMUNA MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	A.G. SHYAMESHWAR DAYAL
327.	CR. MISC./38825/2020 30A A.BAIL	1 SHAHNWAZ AKHTAR @ RAZA @ SAHNABAJ AKTAR @ RAJA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. SHYAMESHWAR DAYAL



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328.	CR. MISC./38826/2020 341,323,498-A,504 A.BAIL	1 AMJAD HUSSAIN vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G ARVIND KUMAR AKSHAY LAL PANDIT SHYAMESHWAR DAYAL
329.	CR. MISC./38830/2020 anticipatory bail A.BAIL	1 CHANDESHWARI MAHTO @ CHANDESHWAR MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR SHYAMESHWAR DAYAL
330.	CR. MISC./38832/2020 30A A.BAIL	1 RAVI MANJHI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G UMA SHANKAR PRASAD SINGH
331.	CR. MISC./38837/2020 302,120B A.BAIL	1 VINOD RAI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G UMA SHANKAR PRASAD SINGH
332.	CR. MISC./38839/2020 30A A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G. UMA SHANKAR PRASAD SINGH
333.	CR. MISC./38841/2020 147,148,149,447,3 A.BAIL	1 SANJAY KUMAR @ SANJAY KUMAR ROY vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G UMA SHANKAR PRASAD SINGH
334.	CR. MISC./38844/2020 448,376,511,506 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G UMA SHANKAR PRASAD SINGH
335.	CR. MISC./38846/2020 304B,34, A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G UPENDRA KUMAR
336.	CR. MISC./38850/2020 420,467,468,471,1 A.BAIL	1 RAJ KUMAR GUPTA vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G UPENDRA KUMAR
337.	CR. MISC./38853/2020 379 A.BAIL	1 AMITABH KUMAR @ SURENDRA SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G UPENDRA KUMAR
338.	CR. MISC./38854/2020 37C A.BAIL	1 RANJIT KUMAR @ NATHU vs THE STATE OF BIHAR	N. A. SHAMSI	A.G UPENDRA KUMAR
339.	CR. MISC./38860/2020 147,148,149,448,3 A.BAIL	1 RAVINDRA RAI @ RAVINDRA KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G JYOTSNA RANI MISHRA VEENA RANI PRASAD
340.	CR. MISC./38862/2020 30A A.BAIL	1 RAJESH DHANGAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G VEENA RANI PRASAD
341.	CR. MISC./38866/2020 147,148,149,188,2 A.BAIL	1 LILADHAR TANTI @ LILADHAR KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. VEENA RANI PRASAD
342.	CR. MISC./38867/2020 147,148,323,325,3 A.BAIL	1 BRAJESH SHARMA @ BRAJESH KUMAR SHARMA vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G VEENA RANI PRASAD
343.	CR. MISC./38868/2020 341,323,324,504,3 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. VEENA RANI PRASAD
344.	CR. MISC./38869/2020 147,148,149,120B, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G AJAY KUMAR NO. 2
345.	CR. MISC./38870/2020 anticipatory bail A.BAIL	1 NAUSHAD MIYA @ NAUSHAD ALAM @ MD NAUSHAD ALAM vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 ANSHUMAN SINGH RAMAKANT YADAV	A.G AJAY KUMAR NO. 2
346.	CR. MISC./38876/2020 30A, A.BAIL	1 BIRJU CHAUDARY vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G AJAY KUMAR NO. 2
347.	CR. MISC./39320/2020 30A A.BAIL	1 PARAMHANS RAI @PRABHANS YADAV. vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G
348.	CR. MISC./39321/2020 341,323,449,448,3 A.BAIL	1 BIPIN KUMAR @ BIPIN KUMAR SAH vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G SITA RAM PRASAD
349.	CR. MISC./39323/2020 420,406,120B, A.BAIL	1 RAKESH SRIVASTAVA @ RAKESH KUMAR SRIVASTAVA vs THE STATE OF BIHAR	RAJEEV RANJAN VIKAS KUMAR	A.G SURYA NARAYAN ROY RAMESH KUMAR THAKUR ASHOK KUMAR SINGH

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350.	CR. MISC./39324/2020 363,366A,379,34, A.BAIL	1 KRISHNA RAM vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
351.	CR. MISC./39325/2020 341,323,324,307,3 A.BAIL	1 DEVAKI NANDAN KUMAR @ DEOKI NANDAN KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G. PUNEET SIDDHARTHA ARYAN SINHA
352.	CR. MISC./39330/2020 363,366A A.BAIL	1 UTTAM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
353.	CR. MISC./39331/2020 414/34 A.BAIL	1 CHANDAN SAO @ CHANDAN KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
354.	CR. MISC./39332/2020 341,323,447,354B, A.BAIL	1 JANARDAN BHARTI vs THE STATE OF BIHAR	LAKSHMAN LAL PANDEY	A.G.
355.	CR. MISC./39342/2020 341,323,324,307,4 A.BAIL	1 RAM LADU RAI @ RAM LADU AHIR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	A.G.
356.	CR. MISC./39344/2020 354,500,509,120(B A.BAIL	1 MAYANK BHUSHAN PANDEY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SATYENDRA NARAYAN SINGH
357.	CR. MISC./39347/2020 341,323,379,385,5 A.BAIL	1 BIRENDRA RAI vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. AVINASH
358.	CR. MISC./39353/2020 25(1-B)a,26,35 A.BAIL	1 SHAMBHU KUMAR vs THE STATE OF BIHAR	RINA SINHA LALESHWAR PRASAD SINGH	A.G.
359.	CR. MISC./39357/2020 467,468,406,420,1 A.BAIL	1 SUMIT KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G.
360.	CR. MISC./39358/2020 30(a) A.BAIL	1 CHOTU CHAUDHARY vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
361.	CR. MISC./39361/2020 498A A.BAIL	1 NISHIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G. SUNIL KUMAR SINGH
362.	CR. MISC./39362/2020 272,273 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
363.	CR. MISC./39364/2020 361,323,379,307,5 A.BAIL	1 RAJESH KUMAR @ SAHIL KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 RAJ KUMAR	A.G.
364.	CR. MISC./39365/2020 30A A.BAIL	1 JITENDRA SINGH vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY BIJETA BIJAY VARDHAN	A.G.
365.	CR. MISC./39366/2020 292,499,153(A),50 A.BAIL	1 SAJAD RAJI ALIAS MD SAJJAD ALAM vs THE STATE OF BIHAR	AMARENDRA NARAYAN	A.G.
366.	CR. MISC./39367/2020 25(1-AA),26,35 A.BAIL	1 NITISH KUMAR @ NITISH YADAV vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G.
367.	CR. MISC./39369/2020 147,148,149,341,3 A.BAIL	1 SHAMBHU YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR BIMLESH KUMAR PANDEY	A.G.
368.	CR. MISC./39371/2020 30(a) A.BAIL	1 SUMAN PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
369.	CR. MISC./39372/2020 304B,201,34, A.BAIL	1 BHOLA PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G. BAL GOVIND SHARMA
370.	CR. MISC./39375/2020 anticipatory bail A.BAIL	1 KEWAL GOSWAMI @ KEWAL KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G.
371.	CR. MISC./39376/2020 365,120B A.BAIL	1 REENA DEVI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
372.	CR. MISC./39378/2020 147,148,149,323,3 A.BAIL	1 MANISH PASWAN @ CHHATRABALI PASWAN @ CHHATRPATI PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
373.	CR. MISC./39380/2020 Anticipatory bail A.BAIL	1 LAXMI RAY @ LAXMI ROY vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
374.	CR. MISC./39381/2020 392 A.BAIL	1 SUNIL KUMAR @ SUNIL RAI vs THE STATE OF BIHAR	SACHIN KUMAR	A.G.
375.	CR. MISC./39382/2020 341,323,308,324,3 A.BAIL	1 MD RUSTAM vs THE STATE OF BIHAR	BALESHWAR KAMAT	A.G.
376.	CR. MISC./39384/2020 30A A.BAIL	1 SHAMBHU RAI vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.

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377.	CR. MISC./39385/2020 492 A.BAIL	1	BABLOO YADAV vs THE STATE OF BIHAR	SACHCHIDANAND CHOUHARY	A.G.
378.	CR. MISC./39386/2020 Anticipatory bail A.BAIL	1	AMBA KUMARI ALIAS AMBA DEVI vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
379.	CR. MISC./39387/2020 341,323,325,307,3 A.BAIL	1	RAJA PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
380.	CR. MISC./39388/2020 448,341,323,325,3 A.BAIL	1	NARESH YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
381.	CR. MISC./39392/2020 147,148,149,341,3 A.BAIL	1	BHIM SAH vs THE STATE OF BIHAR	SHIVPUJAN SAHAY	A.G.
382.	CR. MISC./39395/2020 302,34 A.BAIL	1	RAVINDRA DAS @ RAVINDRA KUMAR DAS vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
383.	CR. MISC./39396/2020 420,406,34 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	VIJAY ANAND PREETY KUNWAR	A.G.
384.	CR. MISC./39397/2020 365,34 A.BAIL	1	RAJU PASWAN vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
385.	CR. MISC./39398/2020 30(a) A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
386.	CR. MISC./39399/2020 30A A.BAIL	1	DHANJI YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
387.	CR. MISC./39400/2020 364(A),34 A.BAIL	1	KUNDAN KUMAR@KUMAR RISHAV vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
388.	CR. MISC./39401/2020 147,148,149,307,3 A.BAIL	1	RAM DULAR YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
389.	CR. MISC./39402/2020 Anticipatory bail A.BAIL	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
390.	CR. MISC./39403/2020 147,148,149,323,3 A.BAIL	1	MUKESH RAI @ MUKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. AWADHESH KUMAR SHASHI KANT AMAR
391.	CR. MISC./39406/2020 147,148,341,323,3 A.BAIL	1	AMIRUDDIN @ MD AMIRUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
392.	CR. MISC./39407/2020 498A, A.BAIL	1	PRABHAT KUMAR SAH @ PRABHAT KUMAR SAW vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SACHIN KUMAR SURESH KUMAR MISHRA	A.G.
393.	CR. MISC./39409/2020 307,326A,34 A.BAIL	1	KRISHNA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
394.	CR. MISC./39410/2020 379,411 A.BAIL	1	KARE YADAV@KISHORE YADAV vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G.
395.	CR. MISC./39412/2020 302,363,365,201,3 A.BAIL	1	SURENDRA PANDIT vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. MANOJ KUMAR SINGH
396.	CR. MISC./39413/2020 420,467,468,471,4 A.BAIL	1	BALIRAM GUPTA vs THE STATE OF BIHAR	APRAJITA	A.G.
397.	CR. MISC./39805/2020 341,323,324,307,3 A.BAIL	1	DEEPAK BAITHA vs THE STATE OF BIHAR	ASHUTOSH NATH	A.G. SACHIDA NAND RAI
398.	CR. MISC./39806/2020 147,148,149,307,5 A.BAIL	1	KISHORE PASWAN vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
399.	CR. MISC./39807/2020 341,323,147,148,3 A.BAIL	1	MANU KUMAR PANDEY vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
400.	CR. MISC./39810/2020 302,120B,34 A.BAIL	1	AJEET KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. SUMAN KUMAR MISHRA
401.	CR. MISC./39811/2020 147,149,323,307,3 A.BAIL	1	SUBHASH SINGH @ SUBHAHS CHANDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G.
402.	CR. MISC./39814/2020 30A A.BAIL	1	AJAY KUMAR MISHRA @ AJAY MISHRA vs THE STATE OF BIHAR	SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH	A.G.
403.	CR. MISC./39819/2020 420,467,468,471,1 A.BAIL	1	BHOLA NATH SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SANJEET KUMAR SINGH RAJESH KUMAR RAMANUJ	A.G.
404.	CR. MISC./39824/2020 302,34 A.BAIL	1	JAGDISH KUMAR @ JAGDISH SAH vs THE STATE OF BIHAR	RAJESH RANJAN MARIA NAZIR SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G.

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405.	CR. MISC./39828/2020 302,201,120(B) A.BAIL	1	RISHIKESH TIWARI @ CHHOTU vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH MADHAV RAJ RAVI SHANKAR SINGH	A.G.
406.	CR. MISC./39829/2020 30A,37B A.BAIL	1	JITLAL SINGH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
407.	CR. MISC./39830/2020 Anticipatory bail A.BAIL	1	JAI KISHOR TIWARY vs THE STATE OF BIHAR	NAGENDRA UPADHYAY ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA	A.G.
408.	CR. MISC./39832/2020 406,420,34 A.BAIL	1	PREM SHANKAR KUMAR SHREEWASTW @ PREM SHANKAR KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA ARUN KUMAR SINHA KUMAR RAJEEV	A.G.
409.	CR. MISC./39838/2020 7 A.BAIL	1	RAJIV KUMAR PAL vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
410.	CR. MISC./39842/2020 498A A.BAIL	1	SUBODH KUMAR SINGH vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR AJEET KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
411.	CR. MISC./39843/2020 498(A),326,307,34 A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	SATRUDHAN KUMAR PRABHA MISHRA	A.G.
412.	CR. MISC./39844/2020 341,323,324,307,3 A.BAIL	1	RAMAYAN PASWAN vs THE STATE OF BIHAR	RAM NATH SINGH YADAV	A.G.
413.	CR. MISC./39846/2020 302,120-B,34 A.BAIL	1	AMAN KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G. BIMLESH KUMAR PANDEY
414.	CR. MISC./39847/2020 147,148,149,448,3 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
415.	CR. MISC./39851/2020 341,323,307,302,3 A.BAIL	1	GAURI RAY vs THE STATE OF BIHAR	RABINDRA NATH TIWARI RAKESH KUMAR JHA	A.G.
416.	CR. MISC./39852/2020 304(B),201,120(B) A.BAIL	1	VIJAY CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
417.	CR. MISC./39855/2020 341,323,326,307,5 A.BAIL	1	PRAMOD KUMAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
418.	CR. MISC./39859/2020 436,341,323,448,3 A.BAIL	1	RANDHEER KUMAR @ RANDHEER YADAV @ RAMGULAM YADAV @ RANDHEER KUMAR YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM	A.G.
419.	CR. MISC./39863/2020 341,323,354,379,5 A.BAIL	1	RAJU SAHNI @ RAJU SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
420.	CR. MISC./39864/2020 120(B) A.BAIL	1	SARANG KUMAR YADAV @ SARANG KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA NISHIKANT	A.G.
421.	CR. MISC./39865/2020 447,341,323,307,5 A.BAIL	1	AMIT SINHA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
422.	CR. MISC./39867/2020 494,495,420 A.BAIL	1	SANTOSH TAPASWI vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
423.	CR. MISC./39869/2020 341,323,324,307,3 A.BAIL	1	AMAN SINGH vs THE STATE OF BIHAR	RAM KISHORE SINGH	A.G.
424.	CR. MISC./39870/2020 406,409,420,467,4 A.BAIL	1	PANKAJ KUMAR @ MANOJ KUMAR @ GUDDU vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
425.	CR. MISC./39873/2020 341,323,324,325,3 A.BAIL	1	SHANKAR CHAURASIA vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
426.	CR. MISC./39874/2020 ANTICIPATORY BAIL A.BAIL	1	JETHU KORA vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G.
427.	CR. MISC./39876/2020 30A A.BAIL	1	ROHIT KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.

428.	CR. MISC./39881/2020 341,323,324,379,5 A.BAIL	1 AFROZ KHAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY VIKASH KUMAR SHUKLA ASHOK KUMAR SINGH	A.G.
429.	CR. MISC./39883/2020 304B,34 A.BAIL	1 SHABIR ALI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G.
430.	CR. MISC./39887/2020 25(1-b)a,26,35 A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	VINOD KUMAR DR. AJEET KUMAR	A.G.
431.	CR. MISC./39888/2020 anticipatory bail A.BAIL	1 SHANKAR SHARMA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
432.	CR. MISC./39889/2020 30A A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
433.	CR. MISC./39891/2020 Anticipatory Bail A.BAIL	1 SATYNARAIN YADAV @ SATYANARAYAN YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
434.	CR. MISC./39892/2020 304B,34 A.BAIL	1 RAJESHWAR PASWAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
435.	CR. MISC./39893/2020 341,323,324,307,4 A.BAIL	1 KIRTAN BIN vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G.
436.	CR. MISC./39894/2020 363,366(A),372,34 A.BAIL	1 JAWED ALAM @ MD. JAWED ANSARI vs THE STATE OF BIHAR	RAVINDRA KUMAR PRAMOD KUMAR PRASAD RAJESH ROY	A.G.
437.	CR. MISC./39897/2020 363,366A,504,506, A.BAIL	1 SAMSUL MIYAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
438.	CR. MISC./39899/2020 47(A) A.BAIL	1 PRAMOD KUMAR YADAV @ PRAMOD YADAV vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
439.	CR. MISC./39900/2020 304B,201,34 A.BAIL	1 JHAWRI DEVI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ASHUTOSH KUMAR	A.G.
440.	CR. MISC./39903/2020 a.bail A.BAIL	1 SANJAY KUMAR @ SANJAY DAS vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. RAMESH KUMAR SINGH
441.	CR. MISC./39904/2020 Anticipatory bail A.BAIL	1 SARWA RAI @ SARWAND YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. TRIBHUWAN NARAYAN
442.	CR. MISC./39905/2020 147,341,323,308,4 A.BAIL	1 KAMO MALIK @ KAMLESHWARI DOM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
443.	CR. MISC./39906/2020 147,148,149,341,3 A.BAIL	1 PANCHU YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
444.	CR. MISC./39910/2020 30(A)(B)(C) A.BAIL	1 SANTOSH SAHNI vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G.
445.	CR. MISC./39912/2020 307,323,34,341,44 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
446.	CR. MISC./39913/2020 30A A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	ARWIND KUMAR NISHANT KUMAR SINHA	A.G.
447.	CR. MISC./40295/2020 30A, A.BAIL	1 SHIVAM KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. LAKSHMI KANT SHARMA
448.	CR. MISC./40298/2020 272,273 A.BAIL	1 SONU KUMAR SINGH @ SONU KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. LAKSHMI KANT SHARMA
449.	CR. MISC./40301/2020 272,273,308/34 A.BAIL	1 TULSI RAY vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G. LAKSHMI KANT SHARMA
450.	CR. MISC./40302/2020 341,323,498-A,504 A.BAIL	1 BHIKHARI YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. MD. MATLOOB RAB
451.	CR. MISC./40304/2020 ANTICIPATORY BAIL A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G. ASHOK KUMAR SINHA MD. MATLOOB RAB
452.	CR. MISC./40305/2020 498A,323,504,506, A.BAIL	1 UMESH KUMAR CHOURASIA ALIAS UMESH KUMAR CHAURASYA vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH	A.G. ANIL KUMAR NO.1 MD. MATLOOB RAB

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453.	CR. MISC./40312/2020 341,323,379,307,5 A.BAIL	1 MITHILESH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. MD. MATLOOB RAB
454.	CR. MISC./40313/2020 ANTICIPATORY BAIL A.BAIL	1 DEVENDRA SINGH @ DEVENDRA PRASAD SINGH vs THE STATE OF BIHAR	ONKAR NATH	A.G. MD. MATLOOB RAB
455.	CR. MISC./40315/2020 304B,120B,201 A.BAIL	1 SUNIL SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. MD. MUSHTAQUE ALAM
456.	CR. MISC./40316/2020 30A A.BAIL	1 KESHAV RAY vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G. MD. MUSHTAQUE ALAM
457.	CR. MISC./40317/2020 302,328,34 A.BAIL	1 RAMESHWAR RAI @ RAMISHWAR RAY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. MD. MUSHTAQUE ALAM
458.	CR. MISC./40320/2020 341,323,379,498(A A.BAIL	1 AKIB @ LADDLE @ MD ARUIB LADLOY vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. MD. MUSHTAQUE ALAM
459.	CR. MISC./40321/2020 25(1-A)B A.BAIL	1 CHAMARU MANJHI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. MD. MUSHTAQUE ALAM
460.	CR. MISC./40322/2020 30A A.BAIL	1 RAJU YADAV@RAJU KUMAR vs THE STATE OF BIHAR	SAMIR KUMAR	A.G. MUKESHWAR DAYAL
461.	CR. MISC./40323/2020 341,323,308,379,5 A.BAIL	1 SANTOSH MEHTA vs THE STATE OF BIHAR	SUNIL KUMAR DUBEY SURAJ KUMAR	A.G. MUKESHWAR DAYAL
462.	CR. MISC./40324/2020 420,467,468,471 A.BAIL	1 AMRENDRA PRASAD SINGH vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	A.G. MUKESHWAR DAYAL
463.	CR. MISC./40325/2020 30A A.BAIL	1 RAM BALAK MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. MUKESHWAR DAYAL
464.	CR. MISC./40327/2020 341,323,324,307,5 A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	RAVI RANJAN	A.G. MUKESHWAR DAYAL
465.	CR. MISC./40328/2020 147,148,149,302 A.BAIL	1 MUKESH KUMAR @ NAYWAR YADAV vs THE STATE OF BIHAR	RITIKA RANI RITU TAJ	A.G. NAND KISHORE PRASAD
466.	CR. MISC./40330/2020 147,149,323,341,3 A.BAIL	1 BIKASH ROY @ BIKASH RAY vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. NAND KISHORE PRASAD
467.	CR. MISC./40331/2020 Grand Anticipator A.BAIL	1 RABINDRA KUMAR @ RABINDRA DAS vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. NAND KISHORE PRASAD
468.	CR. MISC./40332/2020 147,149,341,323,3 A.BAIL	1 AZGAR @ ASHGAR ALAM AND ORS vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G. NAND KISHORE PRASAD
469.	CR. MISC./40334/2020 Anticipatory bail A.BAIL	1 LAV KUMAR SINGH @ LOVE KUMAR SINGH @ LAV SINGH @ LAV KUMAR @ LAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. JITENDRA PRASAD SINGH NITYA NAND TIWARY
470.	CR. MISC./40335/2020 420,406,467,468,4 A.BAIL	1 MOD NARAYAN MAHTO vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. NITYA NAND TIWARY
471.	CR. MISC./40336/2020 379 A.BAIL	1 PANCHU RAM @ PANCHUARAM vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. NITYA NAND TIWARY
472.	CR. MISC./40338/2020 anticipatory bail A.BAIL	1 RAJ KISHOR @ RAJ KIHSOR @ TAYAGI YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. NITYA NAND TIWARY
473.	CR. MISC./40339/2020 30(A) A.BAIL	1 PAPPU SHAHI @ AMIT KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
474.	CR. MISC./40345/2020 30A A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. PARMESHWAR MEHTA
475.	CR. MISC./40346/2020 25(1-B)A,26,35 A.BAIL	1 DEEPAK SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G. PARMESHWAR MEHTA
476.	CR. MISC./40350/2020 anticipatory bail A.BAIL	1 PAPPU RAM @ RAVI PRAKASH RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. PARMESHWAR MEHTA
477.	CR. MISC./40355/2020 341,323,307,379,5 A.BAIL	1 BICKU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. PARMESHWAR MEHTA

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478.	CR. MISC./40365/2020 457,380, A.BAIL	1	NANDAN YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G PARMESHWAR MEHTA
479.	CR. MISC./40369/2020 341,323,324,307,3 A.BAIL	1	RAGHUNATH SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHRUTI SINHA	A.G. PREM KUMAR JHA
480.	CR. MISC./40370/2020 379,411 A.BAIL	1	SUMIT KUMAR MISHRA@SUMIT JHA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G PREM KUMAR JHA
481.	CR. MISC./40372/2020 ANTICIPATORY BAIL A.BAIL	1	MINTU KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. PREM KUMAR JHA
482.	CR. MISC./40374/2020 341,323,324,307,5 A.BAIL	1	RAJA KUMAR @ RAJA SAH vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G PREM KUMAR JHA
483.	CR. MISC./40379/2020 8,20B,ii,C A.BAIL	1	MUNNA KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G PREM KUMAR JHA
484.	CR. MISC./40382/2020 30A A.BAIL	1	RANJEET KUMAR @ RANJIT YADAV vs THE STATE OF BIHAR	N. A. SHAMSI	A.G PUSHPA SINHA.1
485.	CR. MISC./40383/2020 341,323,448,324,3 A.BAIL	1	PASHUPATI JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. PUSHPA SINHA.1
486.	CR. MISC./40386/2020 272,273,34 A.BAIL	1	SATYANARAYAN RAY@SATAN PATEL@SATYNARAYAN PATEL vs THE STATE OF BIHAR	NACHIKETA JHA	A.G PUSHPA SINHA.1
487.	CR. MISC./40389/2020 ANTICIPATORY BAIL A.BAIL	1	PREM PRAKASH SINGH @ PREM PRAKASH KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH AMARENDRA KUMAR SHIV PRASAD GUPTA	A.G. PUSHPA SINHA.1
488.	CR. MISC./40390/2020 30A,35,38 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G PUSHPA SINHA.1
489.	CR. MISC./40391/2020 341,323,302,34 A.BAIL	1	NIKHIL RAJAK @ NIKHIL KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G RAJENDRA NATH JHA
490.	CR. MISC./40393/2020 414 A.BAIL	1	SAJAN MAHTO vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G RAJENDRA NATH JHA
491.	CR. MISC./40394/2020 30A A.BAIL	1	EKRAMUL HAQUE @ EKARAM AKRAM vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G RAJENDRA NATH JHA
492.	CR. MISC./40399/2020 ANTICIPATORY Bail A.BAIL	1	KARI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G RAJENDRA NATH JHA
493.	CR. MISC./40409/2020 420,376,506 A.BAIL	1	AKHILESH SINGH @ AKHILESH KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. MUKUL KUMARI RAJENDRA NATH JHA
494.	CR. MISC./40410/2020 397,411 A.BAIL	1	MD. MUSLIM @ MD. FIROJ vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G RAJENDRA SINGH
495.	CR. MISC./40411/2020 ANTICIPATORY Bail A.BAIL	1	BINDU CHAUHAN vs THE STATE OF BIHAR	SUDHIR KUMAR RAJ	A.G RAJENDRA SINGH
496.	CR. MISC./40415/2020 384,385,420,498(A A.BAIL	1	BIRENDRA RAY vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. RAJENDRA SINGH
497.	CR. MISC./40836/2020 341,323,324,307,4 A.BAIL	1	SAIRUN KHATOON @ SAIRUL KHATOON vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SACHIDA NAND RAI MITHLESH KUMAR KHARE
498.	CR. MISC./40837/2020 30(A) A.BAIL	1	DHARMENDRA RAI vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH DEWENDRA NARAYAN SINGH SUNIL KUMAR	A.G. MRITUNJAY KUMAR NIRALA
499.	CR. MISC./40841/2020 341,323,324,307,3 A.BAIL	1	JHULAN RAM @ GOVIND KUMAR vs THE STATE OF BIHAR	SHAMBHU NATH JHA	A.G MRITUNJAY KUMAR NIRALA
500.	CR. MISC./40842/2020 30(a) A.BAIL	1	AMIT MANDAL @ AMIT KUMAR MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. MRITUNJAY KUMAR NIRALA
501.	CR. MISC./40844/2020 341,324,323,354B, A.BAIL	1	BASANT SHARMA @ BASANT MISTRY vs THE STATE OF BIHAR	SATYA PRAKASH	A.G JEETENDRA NARAYAN AMIT NARAYAN MRITUNJAY KUMAR NIRALA

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502.	CR. MISC./40845/2020 341,323,324,307,5 A.BAIL	1 RAJ KUMAR vs THE STATE OF BIHAR	ANIL CHANDRA DINESHWAR TIWARY BINOD KUMAR SINGH	A.G. MRITUNJAY KUMAR NIRALA
503.	CR. MISC./40846/2020 30,30(a),37(b)(c) A.BAIL	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. MURLI DHAR
504.	CR. MISC./40847/2020 147,149,341,323,3 A.BAIL	1 RANJIT KUMAR @ RANJIT YADAV @ NATHU vs THE STATE OF BIHAR	N. A. SHAMSI	A.G. MURLI DHAR
505.	CR. MISC./40849/2020 30A,41,52 A.BAIL	1 PRAMOD YADAV @ PARMOD KUMAR @ PRAMOD KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. MURLI DHAR
506.	CR. MISC./40852/2020 498(A),34 A.BAIL	1 MD. REHAN ALAM vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G. MURLI DHAR
507.	CR. MISC./40855/2020 147,149,341,323,3 A.BAIL	1 RAMESWAR RAI vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G. MURLI DHAR
508.	CR. MISC./40860/2020 30A A.BAIL	1 DINESH SINGH @ DINESHWAR SINGH vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. NARSINGH TANTI
509.	CR. MISC./40862/2020 399,402 A.BAIL	1 CHANDAN SINGH@CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. NARSINGH TANTI
510.	CR. MISC./40863/2020 341,302,304B,201, A.BAIL	1 SANJAY PRASAD SAO @ SANJAY SAO vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G. NARSINGH TANTI
511.	CR. MISC./40864/2020 30A,41 A.BAIL	1 MURARI SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. NARSINGH TANTI
512.	CR. MISC./40865/2020 30a,41(i)(ii),37a A.BAIL	1 SAROJ DAS vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR AKHILESHWAR PANDEY	A.G. NARSINGH TANTI
513.	CR. MISC./40871/2020 147,148,149,341,3 A.BAIL	1 VINAY MAHTO vs THE STATE OF BIHAR	AJAY KUMAR VERMA	A.G. NAVIN KUMAR PANDEY
514.	CR. MISC./40872/2020 341,323,307,354,3 A.BAIL	1 RAJESH SAO @ RAJESH SAW vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. NAVIN KUMAR PANDEY
515.	CR. MISC./40875/2020 363,365 A.BAIL	1 UMA SHANKAR SINGH @ UMA SHANKER vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. NAVIN KUMAR PANDEY
516.	CR. MISC./40876/2020 302,34,120B A.BAIL	1 GAYATRI DEVI vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G. NAVIN KUMAR PANDEY
517.	CR. MISC./40879/2020 302,328,120(B),34 A.BAIL	1 BHAWANA KUMARI vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. NAVIN KUMAR PANDEY NAWAL KISHORE PRASAD
518.	CR. MISC./40884/2020 498(A) A.BAIL	1 SANTOSH KUMAR RAI vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	A.G. NAWAL KISHORE PRASAD
519.	CR. MISC./40885/2020 406,420,467,468,4 A.BAIL	1 BRAJESH KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. MANOJ KUMAR RAJ NARAYAN MISHRA NAWAL KISHORE PRASAD
520.	CR. MISC./40887/2020 406,420,467,468,1 A.BAIL	1 RAJEEV KUMAR GUPTA vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. NAWAL KISHORE PRASAD
521.	CR. MISC./40888/2020 147,148,149,447,3 A.BAIL	1 REHANA KHATOON vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G. NAWAL KISHORE PRASAD
522.	CR. MISC./40895/2020 30A,38-i A.BAIL	1 LALTU PASWAN @LALTU KUMAR PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G. NITYANAND
523.	CR. MISC./40896/2020 7 A.BAIL	1 NOOR MOHAMMAD @ NOOR ALAM vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G. NITYANAND
524.	CR. MISC./40898/2020 304(B),201,34 A.BAIL	1 PARMESHWAR PATEL @ PARMESHWAR SINGH @ PARMESHWAR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. NITYANAND
525.	CR. MISC./40900/2020 451,354B,504,506 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G. NITYANAND



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526.	CR. MISC./40901/2020 272,273 A.BAIL	1 ASHOK KUMAR ALIAS ASHOK GUPTA vs THE STATE OF BIHAR	AMIR ALAM	A.G NITYANAND
527.	CR. MISC./40902/2020 147,148,149,341,3 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G PARMANAND PRASAD
528.	CR. MISC./40903/2020 341,447,323,324,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G. PARMANAND PRASAD
529.	CR. MISC./40909/2020 366A,506,34 A.BAIL	1 VIKAS RAJAK vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G MANOJ KUMAR SINGH SUNIL KUMAR YADAV PARMANAND PRASAD
530.	CR. MISC./40913/2020 304B,34 A.BAIL	1 SAKUNTI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SHYAM KUAMR	A.G. PARMANAND PRASAD
531.	CR. MISC./40914/2020 341,323,324,307,5 A.BAIL	1 NAVLESH RAM @ NABLESH RAM vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA DAYA SHANKAR PRASAD SINHA AJAY KUMAR	A.G. PARMANAND PRASAD
532.	CR. MISC./40917/2020 272,273,34 A.BAIL	1 TUNTUN PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G PAWAN KUMAR CHAURASIA
533.	CR. MISC./40921/2020 323,341,342,324,3 A.BAIL	1 MD.AFROJ@MD. AFROJ ALAM vs THE STATE OF BIHAR	BHOLA PRASAD	A.G PAWAN KUMAR CHAURASIA
534.	CR. MISC./40923/2020 406,420,467,471,1 A.BAIL	1 LALIT NARAYAN MISHRA vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G PAWAN KUMAR CHAURASIA
535.	CR. MISC./40924/2020 30-A,41,52 A.BAIL	1 PRADEEP MISTRY @ PRADEEP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G PAWAN KUMAR CHAURASIA
536.	CR. MISC./40927/2020 341,323,354,325,4 A.BAIL	1 SUNIL SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G PRAMOD KUMAR PANDEY
537.	CR. MISC./40928/2020 Anticipatory bail A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G PRAMOD KUMAR PANDEY
538.	CR. MISC./40929/2020 341,323,307,504,5 A.BAIL	1 JAY PRAKASH KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR	A.G PRAMOD KUMAR PANDEY
539.	CR. MISC./40930/2020 30(a) A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	PARMESHWAR VISHWAKARMA	A.G. PRAMOD KUMAR PANDEY
540.	CR. MISC./40931/2020 341,323,324,307,5 A.BAIL	1 CHHATHIYA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G. PRAMOD KUMAR PANDEY
541.	CR. MISC./40932/2020 148,149,341,323,3 A.BAIL	1 ASHOK SWARNKAR vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G. PUSHPA SINHA ARVIND KUMAR NISHANT KUMAR SINHA
542.	CR. MISC./40935/2020 30 A.BAIL	1 DHIRENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. PUSHPA SINHA
543.	CR. MISC./40940/2020 448,341,323,324,3 A.BAIL	1 DHRUP SINGH vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G PUSHPA SINHA
544.	CR. MISC./40943/2020 363,366A,323,504 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G PUSHPA SINHA
545.	CR. MISC./40944/2020 498A,341,323,484, A.BAIL	1 MOHD. MUBASHSHIR ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G MD. ZIAUL QUAMAR PUSHPA SINHA
546.	CR. MISC./40948/2020 120B A.BAIL	1 VIKRAM KUMAR SINGH @ VIKRAM KUMAR @ VIKRAM SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G RAJ BALLABH SINGH
547.	CR. APP (SJ)/1/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 DR. SUDIP AZAD vs THE STATE OF BIHAR	ARUN	A.G. BINAY KRISHNA
548.	CR. MISC./1/2021 304B,34 A.BAIL	1 NANHKI DEVI @ ANITA DEVI vs THE STATE OF BIHAR	INDRAJESH KUMAR RAJEN SAHAY KUMAR NIKHIL	A.G
549.	CR. APP (SJ)/3/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 JITENDRA SINGH @ JITENDRA KUMAR AND OTHERS vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.

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550.	CR. APP (SJ)/4/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAVI SINGH vs THE STATE OF BIHAR	AWADHESH PRASAD SINHA KUMAR MRITUNJAY NARAIN	A.G. SADANAND PASWAN
551.	CR. MISC./6/2021 363,365,366,506,3 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH	A.G. SANJAY KUMAR @ S.K. ANJANA
552.	CR. APP (SJ)/7/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SANTU KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G. SADANAND PASWAN
553.	CR. MISC./9/2021 366, A.BAIL	1 ABHISHEK CHOUBEY vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
554.	CR. APP (SJ)/9/2021 341,323,504,506,3 SC/ST ACT (AB)	1 RAJU PRASAD GUPTA @ RAJU KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. USHA KUMARI 1
555.	CR. MISC./10/2021 30A,420,34 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
556.	CR. MISC./11/2021 364,395 A.BAIL	1 DEEPAK PANDEY @ DEEPAK TIWARI vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR VAISHNAVI SINGH	A.G.
557.	CR. APP (SJ)/14/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MD. QUASIM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. USHA KUMARI 1
558.	CR. MISC./14/2021 341,323,353,354,3 A.BAIL	1 GUDDU KUMAR TIWARI vs THE STATE OF BIHAR	PRASHANT SINHA RAM BINOD SINGH	A.G.
559.	CR. APP (SJ)/15/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 DANISH @ MD.DANISH KAMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJANA SETU PRATEEK	A.G. USHA KUMARI 1
560.	CR. MISC./15/2021 341,323,498A,307, A.BAIL	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G. CHANDRA MOHAN JHA RANDHIR KUMAR NO.1
561.	CR. APP (SJ)/16/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PURNMASI MISTRI @ PUNWASI MISTRI @ PURPREMASI MISTRI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT MADAN MOHAN ROY	A.G. BINAY KRISHNA
562.	CR. APP (SJ)/18/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 AKHTAR ANSARI vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G. BINAY KRISHNA
563.	CR. MISC./18/2021 279,304A,406,34 A.BAIL	1 LAL BABU SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
564.	CR. APP (SJ)/21/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 SUNIL SAH vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. SADANAND PASWAN
565.	CR. MISC./22/2021 392, A.BAIL	1 MD MINHAZ ALAM vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH SHARDA KUMARI	A.G.
566.	CR. APP (SJ)/22/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAMNIWAS PRASAD vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G. SADANAND PASWAN
567.	CR. MISC./24/2021 147,149,323,324,3 A.BAIL	1 MANOJ KUMAR @ RAM PRAVESH KUMAR @ RAM PRAVESH PRASAD vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. ANJANI KUMAR JHA
568.	CR. APP (SJ)/24/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SHAMBHU YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR	A.G. SADANAND PASWAN
569.	CR. APP (SJ)/25/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 SUJIT KUMAR vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. USHA KUMARI 1
570.	CR. MISC./26/2021 341,323,324,307,5 A.BAIL	1 NURUL HASAN @ NURUL HASAN KHAN vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. USHA KUMARI 1
571.	CR. APP (SJ)/26/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAJDEEP SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. USHA KUMARI 1
572.	CR. APP (SJ)/28/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1 JANARDAN SINGH vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI	A.G. BINAY KRISHNA

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573.	CR. APP (SJ)/29/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAHUL TIWARI @ RAHUL KUMAR TIWARI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAJESH KUMAR	A.G. BINAY KRISHNA
574.	CR. APP (SJ)/32/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 SHAMBHU MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SADANAND PASWAN
575.	CR. MISC./32/2021 30-A A.BAIL	1 ABHISHEK MANI SHUKLA vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G.
576.	CR. APP (SJ)/33/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 NIRBHAY KUMAR PANDEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SADANAND PASWAN
577.	CR. MISC./33/2021 406,420,467,468 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G. ANIL KUMAR SINGH
578.	CR. MISC./34/2021 30A,32(2) A.BAIL	1 KARAN KUMAR vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
579.	CR. APP (SJ)/34/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 RAM NARAYAN TIWARI vs THE STATE OF BIHAR	SATYA PRAKASH RITURAJ SINGH	A.G. SADANAND PASWAN
580.	CR. MISC./35/2021 498A,323,341,379, A.BAIL	1 DHANANJAY KUMAR TIWARI @ DHANANJAY TIWARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. HARENDRA PRASAD
581.	CR. APP (SJ)/35/2021 U/S 14 (A) (2) SC SC/ST ACT (AB)	1 SUNNY KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	RAM BABU RAJESH KUMAR	A.G. USHA KUMARI 1
582.	CR. APP (SJ)/36/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 KUNDAN YADAV @ KUNDAN KUMAR YADAV @ RAMBABU KUMAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. USHA KUMARI 1
583.	CR. APP (SJ)/37/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR	A.G. USHA KUMARI 1
584.	CR. APP (SJ)/39/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 TUNNI DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. BINAY KRISHNA
585.	CR. MISC./40/2021 147,149,448,341,3 A.BAIL	1 PAPPU RAI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G. ARUN KUMAR PANDEY
586.	CR. APP (SJ)/40/2021 U/S 14 A(2)SC/ST SC/ST ACT (AB)	1 SHAILESH PANDIT @ SHAILESH MISHRA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. BINAY KRISHNA
587.	CR. MISC./42/2021 341,323,307,380 A.BAIL	1 RANJAN SINGH@ RANJAN KUMAR SINGH vs THE STATE OF BIHAR	DINESH JHA	A.G. BINAY KRISHNA
588.	CR. APP (SJ)/43/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SHAMBHU RAWANI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. SADANAND PASWAN
589.	CR. APP (SJ)/45/2021 341,323,307,504,5 IA- 1/2021 () SC/ST ACT (AB)	1 SUJIT YADAV vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G. SADANAND PASWAN
590.	CR. MISC./46/2021 302,354-B,201,34 A.BAIL	1 MEERA DEVI vs THE STATE OF BIHAR	SIYA RAM SHAHI SHALLY KUMARI RAKESH KUMAR	A.G.
591.	CR. APP (SJ)/46/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 RAM KHELAWAN SAHNI @ GABBAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G. SADANAND PASWAN
592.	CR. APP (SJ)/47/2021 U/S 14(1) SC/ST A SC/ST ACT (AB)	1 SINTU YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. USHA KUMARI 1
593.	CR. MISC./47/2021 30,30A A.BAIL	1 SURESH CHOUDHARY vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR SHASHANK CHANDRA	A.G.
594.	CR. MISC./48/2021 420,406,34 A.BAIL	1 SAJAN KUMAR @ SAJJAN KUMAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY UDBHAV VAISHNAVI SINGH	A.G.
595.	CR. MISC./49/2021 341,435,427,307,3 A.BAIL	1 PAPPU SHARMA vs THE STATE OF BIHAR	UMA SHANKAR SHARMA	A.G.
596.	CR. MISC./50/2021 341,323,324,307,3 A.BAIL	1 AJAY RAI @ AJAY KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G. MD. MURAD ASHRAF VIKASH KUMAR JHA ATUL KUMAR JHA

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597.	CR. APP (SJ)/50/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	GUDDU YADAV vs THE STATE OF BIHAR	VIPIN KUMAR	A.G. USHA KUMARI 1
598.	CR. MISC./51/2021 30A A.BAIL	1	SANJAY CHAUHAN vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
599.	CR. APP (SJ)/51/2021 U/S 14-A(2) SC/ST SC/ST ACT (AB)	1	AFASAR YADAV vs THE STATE OF BIHAR	ARJUN PRASAD RAM ADYA SINGH	A.G. USHA KUMARI 1
600.	CR. MISC./53/2021 270,272,34, A.BAIL	1	PUNIT MANJHI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
601.	CR. MISC./55/2021 267,268,420, A.BAIL	1	JAWAID ALI vs THE STATE OF BIHAR	SUMIT KUMAR RAJESH KUMAR SINGH	A.G.
602.	CR. APP (SJ)/55/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	LALAN THAKUR vs THE STATE OF BIHAR	RAMESH KUMAR CHOUDHARY MADHESHWAR SHARMA	A.G. BINAY KRISHNA
603.	CR. MISC./56/2021 341,323,324,325,3 A.BAIL	1	LALU YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
604.	CR. APP (SJ)/56/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	ASHWINI KUMAR @ BALMIKI vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G. BINAY KRISHNA
605.	CR. APP (SJ)/57/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUKESH CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SADANAND PASWAN
606.	CR. APP (SJ)/58/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	MUKESH KUMAR MAHTO @ MUKESH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. SADANAND PASWAN
607.	CR. APP (SJ)/59/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	P SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SADANAND PASWAN
608.	CR. MISC./60/2021 341,323,324,325,3 A.BAIL	1	VINOD THAKUR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
609.	CR. APP (SJ)/60/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1	VINOD MAHTO vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G. MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR USHA KUMARI 1
610.	CR. APP (SJ)/62/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	BABLOO SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH RANI KUMARI	A.G. USHA KUMARI 1
611.	CR. APP (SJ)/63/2021 U/S 14A SC/ST Act IA- 1/2021 ( ) SC/ST ACT (AB)	1	MAJADUL vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G. USHA KUMARI 1
612.	CR. APP (SJ)/64/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	ROHIT KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. BINAY KRISHNA
613.	CR. MISC./65/2021 341,323,324,307,3 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
614.	CR. APP (SJ)/67/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SATYANARAYAN SAH @ SATAYAN SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY	A.G. BINAY KRISHNA
615.	CR. APP (SJ)/68/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	2	RAJU YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G. SADANAND PASWAN
616.	CR. MISC./68/2021 30-A,30-C A.BAIL	1	RAJENDRA CHAUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
617.	CR. APP (SJ)/69/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PRABHAS KUMAR vs THE STATE OF BIHAR	GYANAND ROY	A.G. SADANAND PASWAN
618.	CR. APP (SJ)/70/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SUDAMA GUPTA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SADANAND PASWAN
619.	CR. APP (SJ)/71/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUBHAM SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. USHA KUMARI 1
620.	CR. APP (SJ)/72/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUNIL KUMAR @ SUNIL PANDIT vs THE STATE OF BIHAR	SUNIL PRASAD	A.G. USHA KUMARI 1

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621.	CR. MISC./72/2021 30-A A.BAIL	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
622.	CR. APP (SJ)/73/2021 U/S-014A(2) OF SC SC/ST ACT (AB)	1	KAUSHAL YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. USHA KUMARI 1
623.	CR. MISC./74/2021 363,366-A,504,34 A.BAIL	1	ACHHELAL MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR,RASHMI JHA, SHARAD KUMAR VERMA	A.G.
624.	CR. APP (SJ)/74/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SONU SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. BINAY KRISHNA
625.	CR. APP (SJ)/75/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SAIMULLAH MIYAN @ SAINULLAH MIYAN @ SAINULLAH SAMANI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. BINAY KRISHNA
626.	CR. MISC./75/2021 447,341,323,325,3 A.BAIL	1	GUNADHAR MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
627.	CR. APP (SJ)/76/2021 U/S-14A OF SC/ST SC/ST ACT (AB)	1	ANIL GOSAWAMI @ ANIL KUMAR GOSWAMI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. BINAY KRISHNA
628.	CR. MISC./78/2021 147,149,341,323,3 A.BAIL	1	RITIK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
629.	CR. APP (SJ)/82/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	LAKHINDRA RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. SADANAND PASWAN
630.	CR. APP (SJ)/83/2021 U/s 14A (2) of SC SC/ST ACT (AB)	1	RAMESH SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SADANAND PASWAN
631.	CR. MISC./85/2021 147,341,323,324,3 A.BAIL	1	RAMJANAM RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
632.	CR. APP (SJ)/86/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	ASHOK MAHTO @ ASHOK KUMAR MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SADANAND PASWAN
633.	CR. APP (SJ)/87/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	ABDUL GAFUR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. USHA KUMARI 1
634.	CR. MISC./87/2021 498A, A.BAIL	1	UPENDRA MEHRA vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G. RAJENDRA KUMAR JAIN
635.	CR. MISC./88/2021 341,323,307,120-B A.BAIL	1	SHAIENDRA KUMAR @ SHAIENDRA SINGH @ SHAIENDAR KUMAR vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR ABHINAV	A.G.
636.	CR. MISC./89/2021 147,149,341,323,3 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	CHANDRA BHUSHAN SINGH RAM RAJ	A.G.
637.	CR. MISC./91/2021 307,386,406,420,4 A.BAIL	1	ROHIT KUMAR PODDAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
638.	CR. MISC./92/2021 147,341,323,379,3 A.BAIL	1	HARENDRA SAHNI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
639.	CR. MISC./93/2021 any time arrest b A.BAIL	1	DHANANJAI PANDEY @ PRINCE PANDEY vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
640.	CR. APP (SJ)/93/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	DAYANAND SINGH vs THE STATE OF BIHAR	KUMAR MRITUNJAY NARAIN AWADHESH PRASAD SINHA	A.G. BINAY KRISHNA
641.	CR. APP (SJ)/95/2021 U/s 14 A (1) of S SC/ST ACT (AB)	1	TONI SINGH @ BIKKI VIKAS vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G. BINAY KRISHNA
642.	CR. MISC./96/2021 aprehending his a A.BAIL	1	DHARMVEER KUMAR @ DHARMVEER YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
643.	CR. MISC./97/2021 304 A.BAIL	1	CHANDRA PRAKASH GUPTA @ BABLU vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
644.	CR. APP (SJ)/97/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	AKHILESH SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. ANIL KR SINGH NO. 6 BINAY KRISHNA

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645.	CR. APP (SJ)/98/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	1	ASHOK SINGH @ ASHOK KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. SADANAND PASWAN
646.	CR. MISC./99/2021 147,149,323,224,2 A.BAIL	1	MD MATTO MUKHIYA @ MATTO MUKHIYA @ MATIUR RAHMAN vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY	A.G.
647.	CR. APP (SJ)/445/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	BULET KUMAR YADAV @ BULLET KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
648.	CR. MISC./446/2021 302,34 A.BAIL	1	RUKHSANA KHATOON vs THE STATE OF BIHAR	MD. MUSOWIR	A.G. PRAVIN CHANDRA PRASAD ADITYA NARAYAN SINGH.1
649.	CR. MISC./447/2021 304(B),201,34 A.BAIL	1	ARADHANA DEVI vs THE STATE OF BIHAR	HARISH KUMAR MANOJ KUMAR PTHAK	A.G. ADITYA NARAYAN SINGH.1
650.	CR. APP (SJ)/447/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	ROHIT KUMAR @ ROHIT KUMAR PRASAD vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
651.	CR. APP (SJ)/448/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RUKHSANA KHATUN vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
652.	CR. APP (SJ)/449/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MOHAN KUMAR @ MOHAN YADAV vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
653.	CR. APP (SJ)/450/2021 U/S 14A (1) SC/ST SC/ST ACT (AB)	1	PRAVIN KUMAR @ GOLU vs THE STATE OF BIHAR	ALOK RANJAN	A.G.
654.	CR. MISC./450/2021 341,323,354,307,5 A.BAIL	1	GORAKH SAH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. ADITYA NARAYAN SINGH.1
655.	CR. MISC./452/2021 30(A) A.BAIL	1	ANSHU SINGH ALIAS DIGVIJAY KUMAR RAI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G. ADITYA NARAYAN SINGH.1
656.	CR. APP (SJ)/452/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANJAY SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. ANIL KR SINGH NO. 6
657.	CR. APP (SJ)/453/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PAPPU SAH vs THE STATE OF BIHAR	UMESH PRASAD	A.G.
658.	CR. MISC./453/2021 307,435,34 A.BAIL	1	MANOJ KUMAR PASWAM @ KALIA vs THE STATE OF BIHAR	SAKET GUPTA PRAKASH KUMAR	A.G. ADITYA NARAYAN SINGH.1
659.	CR. APP (SJ)/454/2021 U/S 14 (2) SC/ST SC/ST ACT (AB)	1	LAXMIKANT MISHRA vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G.
660.	CR. MISC./454/2021 341,447,504,506,3 A.BAIL	1	SRIKANT PANDEY vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. ASHOK KUMAR
661.	CR. MISC./455/2021 302,120(B) A.BAIL	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G. ASHOK KUMAR
662.	CR. APP (SJ)/456/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RANI TIWARI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
663.	CR. APP (SJ)/457/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	UMASHANKAR PRASAD @UMASHANKAR SAH vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
664.	CR. APP (SJ)/459/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BACHCHA CHOUDHARY vs THE STATE OF BIHAR	DHRAMVEER	A.G.
665.	CR. MISC./462/2021 341,323,324,379,3 A.BAIL	1	ARJUN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. ASHOK KUMAR
666.	CR. APP (SJ)/462/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	HARE KRISHNA SAHU vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV UTTAM SAHU	A.G.
667.	CR. MISC./463/2021 30(a) A.BAIL	1	PINTU CHAURASIYA @ PINTU CHAURASIYA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR RAGHAW KUMAR UMESH PRASAD	A.G. ASHOK KUMAR

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668.	CR. MISC./464/2021 341,323,324,307,5 A.BAIL	1 MANTU @ RITIK KUMAR vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G. UDAY PRATAP SINGH RAJESH KUMAR ASHOK KUMAR
669.	CR. MISC./465/2021 272,273 A.BAIL	1 PHULESHWAR SAH @ FULESHWAR SAH vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G. MUKESH KUMAR SINGH
670.	CR. APP (SJ)/466/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 NARSINA KHATOON @ KHATOON vs THE STATE OF BIHAR	KAMESHWAR SINGH	A.G.
671.	CR. MISC./467/2021 356,379,411 A.BAIL	1 SUMAN KUMAR @ FOTWA vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G. MUKESH KUMAR SINGH
672.	CR. APP (SJ)/468/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 PAPPU KUMAR @ PAPPU YADAV vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
673.	CR. MISC./468/2021 302,201,120(B),34 A.BAIL	1 ASHOK KUMAR PANDEY vs THE STATE OF BIHAR.	PRIYESH KUMAR	A.G. MUKESH KUMAR SINGH
674.	CR. MISC./469/2021 30(A)(C) A.BAIL	1 SHANKAR CHAUDHARI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G. MUKESH KUMAR SINGH
675.	CR. MISC./471/2021 ANTICIPATORY BAIL A.BAIL	1 PRAMOD KUMAR @ MUKHIA JEE vs THE STATE OF BIHAR	PARAS NATH	A.G. MUKESH KUMAR SINGH
676.	CR. APP (SJ)/472/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 ROHAN KUMAR vs THE STATE OF BIHAR	BINOD JEE VERMA JHA VIKRAM	A.G. SUNIL SRIVASTAVA PREM KUMAR VERMA
677.	CR. MISC./472/2021 323,341,494,498A, A.BAIL	1 MD. JASIM vs THE STATE OF BIHAR	FALAKYAR ASKARI	A.G. SANJAY KUMAR PANDEY
678.	CR. MISC./473/2021 341,323,307,379,5 A.BAIL	1 MUKESH MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. SANJAY KUMAR PANDEY
679.	CR. APP (SJ)/474/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PRAMENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
680.	CR. MISC./475/2021 379,411 A.BAIL	1 BALESHWAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. SANJAY KUMAR PANDEY
681.	CR. APP (SJ)/476/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 SRISHANT SINGH vs THE STATE OF BIHAR	HARSH VARDHAN VIKRAMADIT	A.G.
682.	CR. MISC./477/2021 409,419,420,467,4 A.BAIL	1 SHAMBHU PD. SINGH @ SHAMBHU PRASAD SINGH @ SHAMBHU PRASAD vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. MADHURI LATA RANDHIR KUMAR SANJAY KUMAR PANDEY
683.	CR. APP (SJ)/477/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 AMBIKA PRASAD vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. RAMADHAR SHEKHAR ARJUN PRASAD
684.	CR. MISC./478/2021 272,273,34 A.BAIL	1 VIJAY PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. SANJAY KUMAR PANDEY
685.	CR. MISC./480/2021 498(A),147,379,50 A.BAIL	1 ARUN RAJAK vs THE STATE OF BIHAR	PRASHANT KUMAR PRANAB BARDHAN TANUJA KUMARI	A.G. MADAN KUMAR
686.	CR. APP (SJ)/481/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 AJAY KUMAR @ AJAY SINGH @ AJAY KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. ANIL KR SINGH NO. 6 SINGH
687.	CR. MISC./481/2021 341,323,324,307,3 A.BAIL	1 RAMNATH PRASAD YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAKESH KUMAR NO.1 MADAN KUMAR
688.	CR. APP (SJ)/482/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SUDAMA MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
689.	CR. MISC./482/2021 25A(A) A.BAIL	1 SONU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G. MADAN KUMAR

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690.	CR. APP (SJ)/483/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KAMLESH YADAV vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
691.	CR. APP (SJ)/484/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	PANKAJ SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
692.	CR. APP (SJ)/485/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	DEEPAK YADAV @ DEEPAK SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10 JAGJIT ROSHAN	A.G.
693.	CR. MISC./486/2021 341,342,323,354B, A.BAIL	1	RAJU KUMAR MAHTO @ LANGUR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH BABITA KUMARI	A.G. MADAN KUMAR
694.	CR. APP (SJ)/487/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BAL KUMAR @ BAL KUMAR PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
695.	CR. MISC./488/2021 30(a) A.BAIL	1	PHOOL BABU RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. MADAN KUMAR
696.	CR. APP (SJ)/489/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SANNI KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
697.	CR. APP (SJ)/490/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SWARATH MAHTO vs THE STATE OF BIHAR	BHIM SEN PRASAD	A.G.
698.	CR. APP (SJ)/491/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	MINA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
699.	CR. MISC./491/2021 341,323,324,337,3 A.BAIL	1	RAM PRAVESH RAI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	A.G. LALAN KUMAR SADA NAND ROY SHANKAR KUMAR
700.	CR. APP (SJ)/492/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	THAKURI YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. KRISHNA DEO RAJ
701.	CR. APP (SJ)/493/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	AYODHYA LAL @ AYODHYA PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. YUGAL KISHORE RUPA KUMARI
702.	CR. APP (SJ)/495/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	TABARAK DEWAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
703.	CR. APP (SJ)/496/2021 419,420,323,427,5 SC/ST ACT (AB)	1	BINAY KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
704.	CR. MISC./496/2021 ANTICIPATORY BAIL A.BAIL	1	BIJLI YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. LALAN KUMAR
705.	CR. APP (SJ)/497/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAM KISHUN SAH vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
706.	CR. MISC./497/2021 341,323,324,325,3 A.BAIL	1	MANOJ JHA vs THE STATE OF BIHAR	APRAJITA	A.G. LALAN KUMAR
707.	CR. MISC./499/2021 30(A) A.BAIL	1	KALAWATI DEVI vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. LALAN KUMAR
708.	CR. APP (SJ)/499/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	UPENDRA RAI vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
709.	CR. APP (SJ)/500/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PRADEEP TAMOLI vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
710.	CR. MISC./501/2021 498A,406,384,307, A.BAIL	1	MD. ROHIT @ MD RAHIN vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. MD. ANBZARUL HAQUE SAHARA
711.	CR. MISC./502/2021 147,148,149,447,3 A.BAIL	1	SIPAHI YADAV vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR	A.G. MD. ANBZARUL HAQUE SAHARA
712.	CR. APP (SJ)/503/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	SHAUKAT MIYAN vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
713.	CR. MISC./503/2021 Anticipatory bail A.BAIL	1	PAPPU YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. MD. ANBZARUL HAQUE SAHARA



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714.	CR. APP (SJ)/504/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	RAVINDRA YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
715.	CR. MISC./504/2021 147,148,149,341,3 A.BAIL	1	MUJIBUR RAHMAN @ MOJIBUR RAHMAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. DR. BIDHU RANJAN DHARAMVEER MD. ANBZARUL HAQUE SAHARA
716.	CR. MISC./506/2021 30(a),41 A.BAIL	1	SANDEEP RAJBANSHI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
717.	CR. APP (SJ)/506/2021 U/S 14-A (2) SC/S SC/ST ACT (AB)	1	RAM CHANDRA YADAV vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
718.	CR. APP (SJ)/507/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	MUNNI LAL MAHATO @ MUNI LAL AHATO vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
719.	CR. MISC./508/2021 147,149,341,323,3 A.BAIL	1	SAHEB KHAN @ SAHAB KHAN vs THE STATE OF BIHAR	SACHIT KUMAR ANITA KUMARI RAM SUMIRAN RAI	A.G. PRAMOD KUMAR VERMA KUMAR VEERENDRA NARAYAN
720.	CR. APP (SJ)/508/2021 U/S 14 A SC/ST AC SC/ST ACT (AB)	1	MD. JAMIL vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
721.	CR. APP (SJ)/510/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	MUKESH RAI vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
722.	CR. APP (SJ)/511/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	NAVEEN SAHNI @ NAVEEN KUMAR SAHNI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
723.	CR. MISC./511/2021 ANTICIPATORY bail A.BAIL	1	CHHATHU MUKHIYA vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G. KUMAR VEERENDRA NARAYAN
724.	CR. MISC./512/2021 143,341,324,307,3 A.BAIL	1	SHARWAN YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. KUMAR VEERENDRA NARAYAN
725.	CR. APP (SJ)/513/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAMBALI RAWANI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
726.	CR. MISC./514/2021 366(A),420,34 A.BAIL	1	SUDHA DEVI vs THE STATE OF BIHAR	DIWAKAR YADAV	A.G. KUMAR VEERENDRA NARAYAN
727.	CR. APP (SJ)/515/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANJAY RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
728.	CR. MISC./515/2021 341,307,354,379,5 A.BAIL	1	RAM BABU PASWAN vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G. KUMAR VEERENDRA NARAYAN
729.	CR. APP (SJ)/516/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	NAGENDRA SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
730.	CR. APP (SJ)/517/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAJENDRA MAHTO vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
731.	CR. APP (SJ)/518/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GUDDU KUMAR SINGH @ GUDDU SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
732.	CR. APP (SJ)/519/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BIR BAHADUR SINGH vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
733.	CR. APP (SJ)/520/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MADHURI DEVI vs THE STATE OF BIHAR	ARABIND NATH PANDEY	A.G.
734.	CR. APP (SJ)/521/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	AFROZ ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
735.	CR. APP (SJ)/522/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SANJEEV KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.

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736.	CR. MISC./523/2021 341,323,504,506,3 A.BAIL	1	AJAY KUMAR @ AJAY YADAV vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD SANTOSH KUMAR	A.G. RAM ANURAG SINGH
737.	CR. MISC./524/2021 409,406,467,468,4 A.BAIL	1	MANTU DAS vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G. RAM ANURAG SINGH
738.	CR. APP (SJ)/524/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	UMMADHAR MISHRA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
739.	CR. MISC./525/2021 30(a),32 A.BAIL	1	MOHAN KUMAR PANDIT @ MOHAN KUMAR JHA @ KATIMAN vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G. RAM ANURAG SINGH
740.	CR. APP (SJ)/525/2021 U/s 14 A (1) and SC/ST ACT (AB)	1	JITENDRA KUMAR @ JITTU RAJAK vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	A.G.
741.	CR. MISC./526/2021 307,323,324,354,3 A.BAIL	1	BUDHU PASWAN vs THE STATE OF BIHAR	LALLU PRASAD	A.G. ABHAY KUMAR ROY
742.	CR. MISC./527/2021 304(B),201,34 A.BAIL	1	PANCHHI RAI vs THE STATE OF BIHAR	VASANT VIKAS	A.G. SUDISH KUMAR ABHAY KUMAR ROY
743.	CR. APP (SJ)/527/2021 U/s 14 (1) and (2) SC/ST ACT (AB)	1	PINTU MAHTO @ PINTU KUMAR MAHTO vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
744.	CR. MISC./528/2021 a bail rejected A.BAIL	1	PRAVEEN KUMAR SINGH @ PRAVEEN KUMAR vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G. ABHAY KUMAR ROY
745.	CR. APP (SJ)/528/2021 341,323,353,188,3 SC/ST ACT (AB)	1	PRAKASH KUMAR SAH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
746.	CR. MISC./530/2021 304B,34, A.BAIL	1	SANT RAM vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G. ABHAY KUMAR ROY
747.	CR. APP (SJ)/915/2021 U/S 14(A) (2) SC SC/ST ACT (AB)	1	BABAN SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
748.	CR. MISC./915/2021 379,411 A.BAIL	1	AMRESH SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. RAJESH KUMAR
749.	CR. APP (SJ)/916/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	BIRENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
750.	CR. MISC./917/2021 Anticipatory Bail A.BAIL	1	VIVEKANAND VIKRAM @ LALU vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. RAJESH KUMAR
751.	CR. MISC./919/2021 409,420,34 A.BAIL	1	SHASHI BHUSHAN TIWARY vs THE STATE BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G. RAJESH KUMAR
752.	CR. APP (SJ)/919/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	CHANDRADEO MAHTO vs THE STATE OF BIHAR	REWTI KANT RAMAN SANGITA KUMARI	A.G.
753.	CR. MISC./920/2021 147,149,341,323,3 A.BAIL	1	JAI RAM SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. BINOD KUMAR RAM BILASH ROY RAMAN
754.	CR. APP (SJ)/920/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MAHESH PRASAD SINGH @ MAHESH SINGH vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	A.G.
755.	CR. MISC./921/2021 498(A),341,323 A.BAIL	1	VINAY KUMAR GUPTA vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G. RAM BILASH ROY RAMAN
756.	CR. APP (SJ)/921/2021 U/s14 A (2) of SC SC/ST ACT (AB)	1	KRISHNA KUMAR SINGH @ KRISHNA SINGH vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
757.	CR. APP (SJ)/922/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	UPENDRA SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G. RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV
758.	CR. MISC./922/2021 341,323,325,307,3 A.BAIL	1	RAVI SHANKAR SINGH @ RAVI SHANKAR vs THE STATE OF BIHAR	SHIVPUJAN SAHAY RAJESH KUMAR RAJAK DR. SHASHI SHEKHAR KISHORE	A.G. RAM BILASH ROY RAMAN

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759.	CR. APP (SJ)/923/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	MOHAN SAW @ MOHAN KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD A.G.
760.	CR. MISC./923/2021 341,348,307 A.BAIL	1	KARAN YADAV @ KAUDI vs THE STATE OF BIHAR	DR. MALLIKA NAWAL A.G. GYANENDRA KUMAR SHUKLA RAM BILASH ROY RAMAN
761.	CR. APP (SJ)/924/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	KUNDAN TIWARI @KUNDAN KUMAR TIWARI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI A.G. ANIL KUMAR SURYA PRAKASH SINGH
762.	CR. MISC./925/2021 302,120(B),498(A) A.BAIL	1	PAPPU MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR A.G. RAM BILASH ROY RAMAN
763.	CR. APP (SJ)/925/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	DIWAKAR KUMAR @ DIGAN KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA
764.	CR. APP (SJ)/927/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	SONU RAI @ SONU KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G.
765.	CR. APP (SJ)/930/2021 U/S-14(2) OF SC/S SC/ST ACT (AB)	1	PRAMOD SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA A.G. RANDHIR KUMAR NO.1
766.	CR. APP (SJ)/931/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	SHIV SHANKAR PANJIYAR vs THE STATE OF BIHAR	SHAMBHU SHARAN A.G. SINGH
767.	CR. APP (SJ)/932/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	UMESH MAHTO @ UMESH PRASAD SINGH vs THE STATE OF BIHAR	APURVA KUMAR A.G. DILIP KUMAR ROY
768.	CR. MISC./932/2021 314,316,323,420,4 A.BAIL	1	KANCHAN KUMARI @ KANCHAN DEVI vs THE STATE OF BIHAR	SANJAY KUMAR A.G. RAMCHANDRA SINGH
769.	CR. APP (SJ)/935/2021 U/S-14-A(2)OF SC/ SC/ST ACT (AB)	1	MANISH KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	KAMESHWAR SINGH A.G.
770.	CR. APP (SJ)/936/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	LACHCHU MANDAL @ LAXMAN MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD A.G. INDRAJEET KUMAR
771.	CR. MISC./937/2021 341,447,323,324,3 A.BAIL	1	GANESH RAY vs THE STATE OF BIHAR	DINESH JHA A.G. RAMCHANDRA SINGH
772.	CR. MISC./941/2021 364,368,120B,34 A.BAIL	1	BUDHAN RAI @ BUDHAN RAY vs THE STATE OF BIHAR	SATYENDRA RAI A.G. SUDHIR KUMAR SINGH KUMAR ANIL SINGH RAMCHANDRA SINGH
773.	CR. APP (SJ)/941/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	KRISHNA YADAV @ KISHAN YADAV vs THE STATE OF BIHAR	UPENDRA YADAV A.G.
774.	CR. MISC./945/2021 279,272,273 A.BAIL	1	PINTU KUMAR @ PINTU KR. vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G. RAMCHANDRA SINGH
775.	CR. MISC./946/2021 379 A.BAIL	1	PRABHU SAH @ PRABHUCHANDRA SAH vs THE STATE OF BIHAR	NAFISUZZOHA A.G. RAM PRIYA SHARAN SINGH
776.	CR. APP (SJ)/946/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAJ KISHOR RAI vs THE STATE OF BIHAR	ANIL KUMAR SINHA A.G.
777.	CR. APP (SJ)/947/2021 147,148,149,341,3 SC/ST ACT (AB)	1	SHEKH MAJHAR vs THE STATE OF BIHAR	ARVIND KUMAR A.G.
778.	CR. APP (SJ)/948/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KUMED YADAV vs THE STATE OF BIHAR	SIDDHARTH HARSH A.G.
779.	CR. MISC./949/2021 302,34 A.BAIL	1	CHULHO YADAV vs THE STATE OF BIHAR	PRANAV KUMAR JHA A.G. SUBODH KUMAR JHA RAM PRIYA SHARAN SINGH
780.	CR. APP (SJ)/951/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	AKHILESH PRASAD SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G. SAKET KUMAR SINGH SANJAY KUMAR
781.	CR. MISC./951/2021 30(a) A.BAIL	1	MITHLESH KEWAT @ MITHLESH KEVAT vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2 SINGH
782.	CR. MISC./952/2021 147,148,149,341,3 A.BAIL	1	SHYAMDEO YADAV vs THE STATE OF BIHAR	ARJUN PD. KESHRI A.G. RAM PRIYA SHARAN SINGH

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783.	CR. APP (SJ)/952/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	CHANDAN PANDIT vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
784.	CR. MISC./953/2021 147,148,307,323,5 A.BAIL	1	RADHEYSHYAM PRASAD @ RADHEYSHYAM RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAM PRIYA SHARAN SINGH
785.	CR. APP (SJ)/955/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	PAPPU SAH @ PAPPU KUMAR @ PAPPU KUMAR SAH vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
786.	CR. APP (SJ)/956/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RAMJI RAM vs THE STATE OF BIHAR	RAJEEV KUMAR SUDHIR KUMAR	A.G.
787.	CR. APP (SJ)/958/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	GHANO MAHTO @ DHANO MAHTO vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	SADANAND PASWAN
788.	CR. MISC./960/2021 147,341,323,354(B A.BAIL)	1	RAHUL KUMAR @ RAHUL vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G. RAM SEVAK CHOUDHARY
789.	CR. APP (SJ)/960/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	SHRI BRIJ MOHAN PRASAD @ BRIJ MOHAN PRASAD @BRIJ MOHAN SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
790.	CR. APP (SJ)/962/2021 U/S 14A OF THE SC SC/ST ACT (AB)	1	CHINTOO KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
791.	CR. MISC./964/2021 447,341,323,324,3 A.BAIL	1	MD. INAMUL HAQUE @ INAMUL @ INAMUL HAQUE vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. RAM SEVAK CHOUDHARY
792.	CR. APP (SJ)/967/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	MITHU MEHTA @ MITTU MEHTA @ OM PRAKASH vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. KUNDAN KUMAR SINGH
793.	CR. MISC./968/2021 341,323,324,354,3 A.BAIL	1	CHHOTU KUMAR vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G. RAM SEVAK CHOUDHARY
794.	CR. APP (SJ)/969/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	RANJEET SINGH vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.,
795.	CR. APP (SJ)/970/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	NITISH KUMAR @ NITISH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
796.	CR. APP (SJ)/972/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	RAJEEV KUMAR vs THE STATE OF BIHAR	SARVA DEO SINGH SANJAY KUMAR	A.G.
797.	CR. MISC./972/2021 376,506 A.BAIL	1	BALRAM SINGH vs THE STATE OF BIHAR	SUGANDHA PRASAD DAYA SHANKER PRASAD	A.G. RAM SEVAK CHOUDHARY
798.	CR. MISC./973/2021 379,411 A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G. RAM SEVAK CHOUDHARY
799.	CR. APP (SJ)/973/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	RAMAN MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
800.	CR. APP (SJ)/975/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	OM PRAKASH RAM @ OM PRAKASH KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
801.	CR. APP (SJ)/976/2021 U/S 14A (2) OF TH SC/ST ACT (AB)	1	MANISH YADAV vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.
802.	CR. MISC./978/2021 147,148,341,323,3 A.BAIL	1	MD. AZMER RAY @ AZMER RAY vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. SYED EHTESHAMUDDIN
803.	CR. MISC./980/2021 341,323,324,307,3 A.BAIL	1	CHHOTU RAI @ AMIT RAI @ CHHOTU @ AMIT vs THE STATE OF BIHAR	ANIL KUMAR	A.G. SYED EHTESHAMUDDIN
804.	CR. MISC./981/2021 147,148,323,307,3 A.BAIL	1	BIPIN YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR JITENDRA KUMAR	A.G. SYED EHTESHAMUDDIN
805.	CR. MISC./984/2021 498A,379,120B, A.BAIL	1	MAKO DEVI vs THE STATE OF BIHAR	DINESH JHA	A.G. SYED EHTESHAMUDDIN

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806.	CR. MISC./985/2021 420,467,468,471,1 A.BAIL	1 SHAKUNTALA KUMARI @ SHAKUNTLA KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	A.G SYED MOJIBUR RAHMAN
807.	CR. MISC./986/2021 ANTICIPATORY BAIL A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G SYED MOJIBUR RAHMAN
808.	CR. MISC./988/2021 341,323,307,504,5 A.BAIL	1 BIPIN SINGH @ MANOHAR SINGH vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	A.G SYED MOJIBUR RAHMAN
809.	CR. APP (SJ)/988/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 MAHENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G
810.	CR. MISC./989/2021 498A, A.BAIL	1 AMEEN MIYA @ AMEEN MAIN @ AMIN MIYAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G SYED MOJIBUR RAHMAN
811.	CR. MISC./991/2021 121,379,414,120(B A.BAIL	1 SANOJ YADAV @ SANOJ KUMAR YADAV vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G. SANGEETA SHARMA
812.	CR. APP (SJ)/992/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 GHAN SHAYAM KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
813.	CR. MISC./993/2021 30(a),32(ii) A.BAIL	1 RAMAN KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G. SANGEETA SHARMA
814.	CR. APP (SJ)/995/2021 u/s-14A(1) SC/ST SC/ST ACT (AB)	1 SHARDA PANDEY @ SHARDANAND PANDEY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G.
815.	CR. APP (SJ)/996/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1 FANISH JHA @ FANISH KUMAR JHA vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. MANISH KUMAR NO 13 ROHIT KUMAR
816.	CR. MISC./996/2021 30(a) A.BAIL	1 SHANTI SHARAN SATSANGI @ SANT SHARAN SATSANGI vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. SANGEETA SHARMA
817.	CR. APP (SJ)/1001/2021 u/s-14A SC/ST ACT SC/ST ACT (AB)	1 MD.JUMMAN @ KALU Q MD. JUMMAN vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. AMIT KUMAR ANAND
818.	CR. APP (SJ)/1005/2021 U/S-14A SC/ST ACT SC/ST ACT (AB)	1 SHAMBHU SAH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
819.	CR. APP (SJ)/1006/2021 U/S 14(2)A SC/ST SC/ST ACT (AB)	1 KUMAR ARUN vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G
820.	CR. MISC./1007/2021 30(a),30(d) A.BAIL	1 SANJAY MANJHI vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G. SANGEETA SHARMA
821.	CR. MISC./1008/2021 272,273 A.BAIL	1 SUNIL RAY @ SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G SHAILENDRA KUMAR
822.	CR. APP (SJ)/1008/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1 RAMBALI RAVIDAS vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G RAM KRISHNA PRASAD YADAV AJAY KUMAR SANJEEV KUMAR RITA RAI
823.	CR. APP (SJ)/1011/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1 VINAY YADAV @ BINAY YADAV@ RAM VINAY SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	A.G.
824.	CR. MISC./1011/2021 147,148,149,302,1 A.BAIL	1 MOHAN RAM vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G SHAILENDRA KUMAR
825.	CR. APP (SJ)/1012/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1 SANJAY GIRI vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G.
826.	CR. MISC./1014/2021 147,148,341,323,3 A.BAIL	1 AKHILESH SINGH @ AKHILESH KUMAR SINGH vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G. SHAILENDRA KUMAR
827.	CR. MISC./1015/2021 30(A),38(B) A.BAIL	1 JITESH KUMAR YADAV @ RITESH KUMAR YADAV vs THE STATE OF BIHAR	VIJAY SHANKER TIWARI RAJAN PRAKASH PIYUSH RANJAN AVINASH SHEKHAR	A.G. SHAILENDRA KUMAR
828.	CR. APP (SJ)/1015/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SANJU KUMARI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.

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829.	CR. APP (SJ)/1016/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SHAMIM ANSARI vs THE STATE OF BIHAR	DURGA NAND JHA	A.G.
830.	CR. MISC./1016/2021 379,411,420,34 A.BAIL	1 JAI PRAKASH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. SHAILENDRA KUMAR
831.	CR. APP (SJ)/1017/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BHARAT MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
832.	CR. MISC./1017/2021 379,411 A.BAIL	1 BHRIGUNATH SINGH @ BHRIGNATH SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G. SHAILENDRA KUMAR
833.	CR. MISC./1018/2021 341,323,324,307,5 A.BAIL	1 JAGDISH CHAUHAN vs THE STATE OF BIHAR	ASHHAR MUSTAFA MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G. SHAILENDRA KUMAR
834.	CR. APP (SJ)/1019/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 URMILA DEVI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
835.	CR. APP (SJ)/1022/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MANJIT SINGH vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G.
836.	CR. MISC./1022/2021 Anticipotry Bail A.BAIL	1 VIRENDRA KUMAR SAH @ BUDHNA vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. SANJAY KUMAR SHARMA KASHYAP KAUSHAL SHAILENDRA KUMAR
837.	CR. APP (SJ)/1025/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	KUMARI RASHMI SURESH PD SINGH NO.1	A.G.
838.	CR. MISC./1025/2021 379,420,34 A.BAIL	1 SANTOSH SAHANI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. SHAILENDRA KUMAR
839.	CR. APP (SJ)/1026/2021 U/s 14 A (1) of S SC/ST ACT (AB)	1 PANKAJ YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
840.	CR. APP (SJ)/1027/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 DHIRAJ SHARMA @DHIRAJ KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
841.	CR. MISC./1027/2021 147,148,149,341,3 A.BAIL	1 VINOD YADAV vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH	A.G. SHYAMESHWAR DAYAL
842.	CR. APP (SJ)/1028/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 DIPAK SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
843.	CR. MISC./1029/2021 469,354(D),509,50 A.BAIL	1 RIZWAN AKHTAR vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. SHYAMESHWAR DAYAL
844.	CR. APP (SJ)/1029/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RANJAY GIRI @ RANJOY GIRI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	A.G.
845.	CR. APP (SJ)/1030/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 MUKHIYA SINGH vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN WASI AKHTER	A.G.
846.	CR. MISC./1032/2021 petitioner has no A.BAIL	1 BACHCHU SAH @ BACHCHU LAL SAW vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G. SHYAMESHWAR DAYAL
847.	CR. MISC./1437/2021 341,323,307,379,5 A.BAIL	1 KAMINDAR GOPE vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. PRAMOD KUMAR PANDEY
848.	CR. APP (SJ)/1438/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 RANI DEVI vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA PRASHANT KUMAR CHOUDHARY RANJEET PATEL	A.G.
849.	CR. MISC./1439/2021 30A,30D A.BAIL	1 BHOLI CHOUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. PUSHPA SINHA
850.	CR. APP (SJ)/1440/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 RITESH KUMAR @ BARAK SAH @ RITESH SAH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
851.	CR. MISC./1440/2021 304B,34 A.BAIL	1 BHAWANI DEVI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. PUSHPA SINHA

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852.	CR. MISC./1441/2021 323,324,307,341,3 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	DHEERAJ KUMAR DR. SATYENDRA KUMAR SRIVASTAVA	A.G PUSHPA SINHA
853.	CR. APP (SJ)/1441/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 MD BADRI vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
854.	CR. MISC./1444/2021 147,148,149,341,3 A.BAIL	1 ARVIND YADAV @ JARVIND YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR DAS	A.G PUSHPA SINHA
855.	CR. MISC./1445/2021 143,341,342,323,3 A.BAIL	1 RAJESH YADAV@ RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G. PUSHPA SINHA
856.	CR. MISC./1446/2021 Anticipatory bail A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G SATYENDRA PRASAD RAJ BALLABH SINGH
857.	CR. MISC./1448/2021 302,201,34, A.BAIL	1 SURESH SAH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G RAJ BALLABH SINGH
858.	CR. APP (SJ)/1449/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
859.	CR. MISC./1449/2021 341,323,379,308,4 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G. RAJ BALLABH SINGH
860.	CR. MISC./1451/2021 25(1-B)A,26,35, A.BAIL	1 RAVI KUMAR @ ADARSH KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G RAJ BALLABH SINGH
861.	CR. APP (SJ)/1451/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1 GOBARI SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
862.	CR. APP (SJ)/1452/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1 SHRIPRAKASH TIWARI @ RAVI PRAKASH TIWARI vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
863.	CR. MISC./1453/2021 414 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G. RAJ BALLABH SINGH
864.	CR. APP (SJ)/1453/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 GUDDU MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
865.	CR. MISC./1455/2021 147,341,323,379,3 A.BAIL	1 DEEPAN SINGH @ DEEP NARAYAN SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. RAJENDRA PRASAD NAT
866.	CR. APP (SJ)/1455/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 CHANDAN KUMAR @ CHANDAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
867.	CR. MISC./1456/2021 498A A.BAIL	1 MITHILESH MANJHI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	A.G RAJENDRA PRASAD NAT
868.	CR. APP (SJ)/1456/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	PURUSHOTAM SHARMA	A.G.
869.	CR. MISC./1458/2021 341,323,324,325,3 A.BAIL	1 VIKAS RAY vs THE STATE OF BIHAR	SANJAY SINGH	A.G RAJENDRA PRASAD NAT
870.	CR. APP (SJ)/1458/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 SANJAY YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. YUGAL KISHORE RUPA KUMARI
871.	CR. APP (SJ)/1459/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 RATNESH RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G
872.	CR. APP (SJ)/1460/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 DASHRATH RAY vs THE STATE OF BIHAR	KAMAL KISHORE SINHA MAHARANA PRATAP	A.G
873.	CR. APP (SJ)/1461/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 UMESH PRASAD SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G
874.	CR. MISC./1463/2021 306,34, A.BAIL	1 KUNDAN KUMAR MAHTO @ KUNDAN MAHTO vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G PRAVIN KUMAR SINHA RAJENDRA PRASAD NAT

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875.	CR. APP (SJ)/1464/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GHULAM RASOOL vs THE STATE OF BIHAR	BAIDYA NATH PRASAD RANJIT KUMAR YADAV	A.G.
876.	CR. MISC./1467/2021 147,148,149,323,4 A.BAIL	1	SUNIL KUMAR YADAV vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA	A.G. RAJENDRA PRASAD NAT
877.	CR. MISC./1468/2021 376,420,406, A.BAIL	1	HARI DAYAL BHAGAT @ HARIJEE vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. RAMCHANDRA SAHNI
878.	CR. APP (SJ)/1468/2021 341,323,324,379,3 SC/ST ACT (AB)	1	BIRU KUMAR @ BIRU MATHO vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
879.	CR. MISC./1474/2021 448,341,323,384,3 A.BAIL	1	SUDHIR KUMAR SINGH @ SURENDRA KUMAR SINGH vs THE STATE OF BIHAR	RATAN KUMAR	A.G. RAMCHANDRA SAHNI
880.	CR. APP (SJ)/1474/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUBODH YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
881.	CR. APP (SJ)/1475/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAM NARESH RAI @ NARESH RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
882.	CR. APP (SJ)/1476/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	JALENDHAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
883.	CR. MISC./1477/2021 20,22 A.BAIL	1	KRISHNA YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. RAMCHANDRA SAHNI
884.	CR. APP (SJ)/1478/2021 U/S 14(2)A SC/ST ACT (AB)	1	RAVI RAMAN @ SONU SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
885.	CR. APP (SJ)/1479/2021 u/s 14-a-2 sc/st SC/ST ACT (AB)	1	SANOSH KUMAR SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
886.	CR. APP (SJ)/1480/2021 u/s 14-a-2 sc/st SC/ST ACT (AB)	1	MANOJ SINGH @ MANOJ KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
887.	CR. APP (SJ)/1483/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RUKMAN @ LUKMAN vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE PRATIMA KUMARI	A.G.
888.	CR. APP (SJ)/1484/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AJEET YADAV @ AJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
889.	CR. MISC./1484/2021 379,411,420,34 A.BAIL	1	BRAJESH KUMAR SINGH @ BRAJESH KUMAR @ MANTU SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. RAMCHANDRA SAHNI
890.	CR. MISC./1485/2021 Regular bail A.BAIL	1	BABLU KUMAR @ SHASHANT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. RAMCHANDRA SAHNI
891.	CR. APP (SJ)/1485/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AJIT KUMAR SINGH @ TUNTUN SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINGH	A.G.
892.	CR. APP (SJ)/1487/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RAHUL PANDEY @ RAHUL KUMAR vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G.
893.	CR. MISC./1489/2021 304B, A.BAIL	1	DEEPAK KUMAR ALIAS DEEPAK RAJ vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G. RENUKA RATNAKAR
894.	CR. MISC./1490/2021 30A A.BAIL	1	BASANT KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. RENUKA RATNAKAR
895.	CR. MISC./1491/2021 142,148,149,341,3 A.BAIL	1	RAJU KUMAR RAM @ RAJU RAM vs THE STATE OF BIHAR	DR. KISLAY RAM ISHWAR PRASAD PRADUMAN PATHAK	A.G. RENUKA RATNAKAR BHASKAR SHANKAR MITHILESH KUMAR SINGH SAKET KUMAR SINGH
896.	CR. MISC./1492/2021 30(a) A.BAIL	1	DEONATH PRASAD @ DEONATH KUMAR vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH RAGIV KUMAR	A.G. RENUKA RATNAKAR
897.	CR. APP (SJ)/1492/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RAM ASHLOK RAI @ ISHLOK RAI vs THE STATE OF BIHAR	BIPIN KUMAR SINHA RAVI BHUSHAN	A.G.



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898.	CR. MISC./1493/2021 376, A.BAIL	1	MOLU ANSARI@MALU ANSARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. RENUKA RATNAKAR
899.	CR. MISC./1495/2021 341,323,324,307,5 A.BAIL	1	SHIV SHANKAR SINGH vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G. JIBENDRA MISHRA RITA VERMA
900.	CR. APP (SJ)/1495/2021 U/S-14A SC/ST ACT SC/ST ACT (AB)	1	SHIV NANDAN MAHTO vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
901.	CR. APP (SJ)/1496/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	MUSMAT BHULAI DEVI vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G.
902.	CR. APP (SJ)/1497/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	DHIRENDRA YADAV @ DHIRO YADAV @ DHIRENDRA KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
903.	CR. MISC./1497/2021 304(B),34 A.BAIL	1	LALJI SINGH vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH DEWENDRA NARAYAN SINGH SUNIL KUMAR	A.G. RITA VERMA
904.	CR. MISC./1498/2021 anticipatory bail A.BAIL	1	ACHAL JHA @ ACHAL KUMAR JHA vs THE STATE OF BIHAR	SATISH CHANDRA JHA 3 MUKESH KUMAR	A.G. RITA VERMA
905.	CR. MISC./1500/2021 307,325,323,504,5 A.BAIL	1	SUNIL BHUIYAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. RITA VERMA
906.	CR. APP (SJ)/1500/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	PRABHU RAI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	A.G.
907.	CR. APP (SJ)/1501/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VINOD SAH @ VINOD KUMAR SAH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
908.	CR. APP (SJ)/1502/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GOVIND YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
909.	CR. APP (SJ)/1503/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	VIBHASH YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
910.	CR. MISC./1504/2021 302,354,34 A.BAIL	1	JUWAID ALI @ JUWAI ALAM vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMAR KASHYAP	A.G. SANJAY KUMAR
911.	CR. APP (SJ)/1504/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MITHLESH KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
912.	CR. APP (SJ)/1505/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GANESH BAITHA vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
913.	CR. APP (SJ)/1507/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAKESH YADAV @ RAKESH KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR JAY PRAKASH	A.G.
914.	CR. MISC./1507/2021 395,397 A.BAIL	1	KALLU @ AWADHESH @ AWDESH YADAV @ KALLU YADAV vs THE STATE OF BIHAR	BIJENDRA PRASAD SINHA ANJANI KUMAR SINHA	A.G. SANJAY KUMAR
915.	CR. MISC./1509/2021 279,304,379,34 A.BAIL	1	UMESH KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G. SANJAY KUMAR
916.	CR. APP (SJ)/1509/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	DHANANJAY PANDEY vs THE STATE OF BIHAR	ARABIND NATH PANDEY	A.G.
917.	CR. APP (SJ)/1510/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MAHESH SAH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
918.	CR. APP (SJ)/1513/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	FARMUD ANSARI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
919.	CR. MISC./1513/2021 bail A.BAIL	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	ANKIT KUMAR	A.G. SANJAY KUMAR

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920.	CR. APP (SJ)/1514/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	JAMIL MIYAN @ MD. GABBAR vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G
921.	CR. APP (SJ)/1515/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SIMLESH RAI @ SIMLESH KUMAR RAY vs THE STATE OF BIHAR	RAKESH KUMAR	A.G
922.	CR. MISC./1516/2021 420,467,468,471,1 A.BAIL	1	SADANAND SHARMA vs THE STATE OF BIHAR THROUGH THE VIGILANCE	GOPAL PRASAD ROY SURESH MISHRA	A.G. SANJAY KUMAR
923.	CR. APP (SJ)/1518/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BISMILLAH MIAN @ SHEKH BISMILLAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
924.	CR. MISC./1520/2021 30A A.BAIL	1	LILY PASI ALIAS ANIL CHOUDHARY vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G SANJAY KUMAR TIWARY
925.	CR. MISC./1522/2021 147,148,149,341,3 A.BAIL	1	OM KUMAR @ RAJIV KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G SANJAY KUMAR TIWARY
926.	CR. APP (SJ)/1522/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	BHODWA YADAV @ BINOD YADAV @ BHONDA YADAV vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	USHA KUMARI 1
927.	CR. APP (SJ)/1523/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	MD. NAUSHAD @ MD. NAUSHAD GHANI vs THE STATE OF BIHAR	N. A. SHAMSI	BINAY KRISHNA
928.	CR. MISC./1524/2021 341,323,324,307,5 A.BAIL	1	MANOJ MAHTO @ MANOJ KUMAR @ MANOJ KUMAR MAHTO vs THE STATE OF BIHAR	ARVIND KUMAR RANDHIR KUMAR NO.1	A.G SANJAY KUMAR TIWARY
929.	CR. APP (SJ)/1524/2021 U/S 14 (A)(2) SC/ SC/ST ACT (AB)	1	AJIT KUMAR @ AJIT ROY vs THE STATE OF BIHAR	ANIL KUMAR SANJAY KUMAR	USHA KUMARI 1
930.	CR. APP (SJ)/1527/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RAKESH PRASAD SINGH @ RAKESH SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
931.	CR. MISC./1527/2021 272,273 A.BAIL	1	AJAY CHAUDHARY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G SANJAY KUMAR TIWARY
932.	CR. MISC./1528/2021 30(A) A.BAIL	1	BHIKHARI PASWAN vs THE STATE OF BIHAR	ANIL KUMAR	A.G SANJAY KUMAR TIWARY
933.	CR. MISC./1529/2021 420,467,468 A.BAIL	1	AJAY THAKUR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G SANJAY KUMAR TIWARY
934.	CR. APP (SJ)/1530/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	JAVAHIR CHAUHAN vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G
935.	CR. APP (SJ)/1531/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	CHHOTELAL YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
936.	CR. MISC./1531/2021 272,273 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G SANJAY KUMAR TIWARY
937.	CR. APP (SJ)/1532/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SHOURYA @ SHAURYA KUMAR @ NIHAL KUMAR @ NIHAL vs THE STATE OF BIHAR	BAJARANGI LAL	A.G
938.	CR. APP (SJ)/1534/2021 U/s 14A SC/ST Act SC/ST ACT (AB)	1	VIKAS KUMAR vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G
939.	CR. APP (SJ)/1535/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	SANOJ KUMAR RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G
940.	CR. MISC./1536/2021 302,201,34 A.BAIL	1	RAJESH TANTI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. SANJAY KUMAR TIWARY
941.	CR. MISC./1537/2021 302,328,120B,34, A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G SANJAY KUMAR TIWARY

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942.	CR. MISC./1538/2021 406,409 A.BAIL	1 RAVINDRA SINGH vs THE STATE OF BIHAR	JAY PRAKASH SHARMA BAID PRAKASH SHARMA	A.G SANJAY KUMAR TIWARY
943.	CR. APP (SJ)/1539/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1 VIVEK UPADHYAY @ VIVEK KUMAR UPADHYAY vs THE STATE OF BIHAR	MADHURENDRA KUMAR A.G	
944.	CR. MISC./1539/2021 7 A.BAIL	1 NADEEM SAMDANI @ NADEEM SARWAR SAMDANI @ NADEEM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G SATYA NAND SHUKLA
945.	CR. MISC./1542/2021 366(A),34 A.BAIL	1 SUMEET KUMAR @ SUMIT KUMAR YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. SATYA NAND SHUKLA
946.	CR. APP (SJ)/1542/2021 U/S 14(1) (A) SC/ SC/ST ACT (AB)	1 SHAMBHU YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
947.	CR. MISC./1986/2021 30,30(a),33,36 A.BAIL	1 SATENDRA RAY @ SATYENDRA RAI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. MD. ATAUR RAHMAN
948.	CR. MISC./1990/2021 304-B,34 A.BAIL	1 SHAMBHU YADAV vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	A.G MD. ATAUR RAHMAN
949.	CR. MISC./1991/2021 147,148,149,323,3 A.BAIL	1 MD. ABDUL RUB vs THE STATE OF BIHAR	VINOD KUMAR RINA SINHA	A.G MD. ATAUR RAHMAN
950.	CR. MISC./1992/2021 341,323,354(B),37 A.BAIL	1 YOGENDRA YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. KHURSHID ANWAR
951.	CR. MISC./1993/2021 304-B A.BAIL	1 MD. ZAHID vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA SANJAY KR. SINHA	A.G ARVIND KUMAR SINGH MUKUL JEE KHURSHID ANWAR
952.	CR. MISC./1995/2021 304B, A.BAIL	1 DEEPAK JHA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G KHURSHID ANWAR
953.	CR. MISC./1998/2021 272,273,34 A.BAIL	1 UMESH KUMAR MAHTO @ PARMA MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G KHURSHID ANWAR
954.	CR. MISC./2002/2021 341,323,420,354,3 A.BAIL	1 MUKESH PRASAD KUSHWAHA @ MUKESH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. KHURSHID ANWAR
955.	CR. MISC./2003/2021 147,149,341,323,3 A.BAIL	1 RAMANAND SHARMA vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G. SANJAY KUMAR SINGH
956.	CR. MISC./2004/2021 147,148,149,341,3 A.BAIL	1 MD. WASHIM AKRAM @ MD. WASIM AKRAM vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G. SANJAY KUMAR SINGH
957.	CR. MISC./2005/2021 341,323,448,354(B A.BAIL	1 MD. PAPPU vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. SANJAY KUMAR SINGH
958.	CR. MISC./2007/2021 30A A.BAIL	1 SANTOSH PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SANJAY KUMAR SINGH
959.	CR. MISC./2008/2021 376,34 A.BAIL	1 ANZARUL HAQUE @ ANZARUL HAQUE ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. SANJAY KUMAR SINGH
960.	CR. MISC./2010/2021 379,511,504,506,3 A.BAIL	1 SHAILENDRA KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. MD. SHAKIR AHMAD
961.	CR. MISC./2011/2021 anticipatory bail A.BAIL	1 GAUTAM GIRI ALIAS GAUTAM KUMAR GIRI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. MD. SHAKIR AHMAD
962.	CR. MISC./2014/2021 30(a),38(i) A.BAIL	1 AJAY KUMAR MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. MD. SHAKIR AHMAD
963.	CR. MISC./2016/2021 341,447,448,307,3 A.BAIL	1 MUNNU @ PRAKASH SHARMA @ PRAKASH MOHAN SINGH vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G. MD. SHAKIR AHMAD
964.	CR. MISC./2017/2021 302,34 A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	SUGANDHA PRASAD DAYA SHANKER PRASAD	A.G. ZAINUL ABEDIN

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965.	CR. MISC./2021/2021 406 A.BAIL	1 SANNJEEV KUMAR TIWARI @ SANJEET KUMAR TIWAARI vs THE STATE OF BIHAR	BRIJESHWAR NARAYAN SINGH	A.G. ZAINUL ABEDIN
966.	CR. MISC./2022/2021 341,323,324,307,3 A.BAIL	1 SOGARATH SAHANI vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. ZAINUL ABEDIN
967.	CR. MISC./2023/2021 414 A.BAIL	1 SHIV NARAIN RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. ZAINUL ABEDIN
968.	CR. MISC./2024/2021 147,149,341,323,3 A.BAIL	1 PAPPU PRASAD HALUWAI vs THE STATE OF BIHAR	KUMAR SUNIL	A.G. ZAINUL ABEDIN
969.	CR. MISC./2029/2021 30(a),37(c) A.BAIL	1 CHHOTELAL YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. ASHA KUMARI
970.	CR. MISC./2032/2021 406,420,34 A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G. ASHA KUMARI
971.	CR. MISC./2035/2021 363,366A,34 A.BAIL	1 JEEVACHHI KUMARI vs THE STATE OF BIHAR	RACHANA SARASWATI RAVI BHARDWAJ	A.G. ASHA KUMARI
972.	CR. MISC./2036/2021 394 A.BAIL	1 ARUN KUMAR MAHATO @ ARUN KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. ASHA KUMARI
973.	CR. MISC./2037/2021 147,148,149,302 A.BAIL	1 NIKKU KUMAR @ SHASHI BHUSHAN YADAV vs THE STATE OF BIHAR	UMESH PRASAD	A.G. GANESH PRASAD SINGH
974.	CR. MISC./2039/2021 135 A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. SHREKANT SHARAN SINGH GANESH PRASAD SINGH
975.	CR. MISC./2040/2021 30A A.BAIL	1 BHOLA CHAUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. GANESH PRASAD SINGH
976.	CR. MISC./2041/2021 392 A.BAIL	1 SUNIL MAHTO vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR	A.G. GANESH PRASAD SINGH
977.	CR. MISC./2042/2021 30(a),41 A.BAIL	2 SACHIN CHAUDHARY vs THE STATE OF BIHAR	ARJUN PRASAD	A.G. GANESH PRASAD SINGH
978.	CR. MISC./2047/2021 379 A.BAIL	1 ASH MOHAMMAD @ FIROJ KHAN @ ASMAHMMAD MIYA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. NIRMAL KUMAR SINHA
979.	CR. MISC./2048/2021 323,406,498(A),34 A.BAIL	1 MUBARAK ANSARI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. NIRMAL KUMAR SINHA
980.	CR. MISC./2049/2021 341,323,354,354(A A.BAIL	1 PAPPU SAHNI @ PAPPU KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. NIRMAL KUMAR SINHA
981.	CR. MISC./2050/2021 409 A.BAIL	1 BINOD KUMAR @ VINOD KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. NIRMAL KUMAR SINHA
982.	CR. MISC./2051/2021 273,34 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA SUNIL KUMAR SINHA RANJEET PATEL	A.G. NIRMAL KUMAR SINHA
983.	CR. MISC./2053/2021 304 A.BAIL	1 PRAKASH PRASAD vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G. YOGENDRA KUMAR
984.	CR. MISC./2055/2021 25(1-B)a,26,35 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAM NARESH RAY YOGENDRA KUMAR	A.G. YOGENDRA KUMAR
985.	CR. MISC./2059/2021 147,148,149,341,3 A.BAIL	1 SONU KUMAR @ SONU KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. YOGENDRA KUMAR
986.	CR. MISC./2063/2021 341,323,324,307,3 A.BAIL	1 MADAN GOSWAMI vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. YOGENDRA KUMAR
987.	CR. MISC./2064/2021 363,366(A),506,34 A.BAIL	1 MD NAUSHAD @ BABBOO vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. YOGENDRA KUMAR
988.	CR. MISC./2070/2021 341,323,506,313,3 A.BAIL	1 RAJIV KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. ANAND KISHORE CHOUDHARY
989.	CR. MISC./2071/2021 30-A A.BAIL	1 SUSHIL SAH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. ANAND KISHORE CHOUDHARY

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990.	CR. MISC./2072/2021 307 A.BAIL	1 MERAJUDDIN ANSARI @ MERAJ @ MERAJ ANSARI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. SATYENDRA RAI ANAND KISHORE CHOUDHARY
991.	CR. MISC./2073/2021 304(B), 34 A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G. ANAND KISHORE CHOUDHARY
992.	CR. MISC./2076/2021 30A A.BAIL	1 AJAY KUMAR YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. ANAND KISHORE CHOUDHARY
993.	CR. MISC./2078/2021 30A A.BAIL	1 BASANT SAH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G. MD. IFTEKHAR MAHMOOD
994.	CR. MISC./2080/2021 302,34 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G. MD. IFTEKHAR MAHMOOD
995.	CR. MISC./2081/2021 148,323,498-A,464 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	A.G. MD. IFTEKHAR MAHMOOD
996.	CR. MISC./2084/2021 147,148,149,341,3 A.BAIL	1 SHYAM SUNDAR PASWAN vs THE STATE OF BIHAR	APRAJITA	A.G. MD. IFTEKHAR MAHMOOD
997.	CR. MISC./2086/2021 147,148,149,447,3 A.BAIL	1 DHIRAJ KUMAR @ DHIRAJ KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. JAGDHAR PRASAD
998.	CR. MISC./2087/2021 188,147,148,149,3 A.BAIL	1 MD. PERWEZ vs THE STATE OF BIHAR	MITHILESH KR. ARYA VIJAY KUMAR SINGH	A.G. JAGDHAR PRASAD
999.	CR. MISC./2089/2021 147,341,323,324,3 A.BAIL	1 MASUDAN CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G. JAGDHAR PRASAD
1000.	CR. MISC./2091/2021 341,323,324,307,5 A.BAIL	1 MD. JASSEM vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. SHANKAR KUMAR JAGDHAR PRASAD
1001.	CR. MISC./2097/2021 272,273,120B, A.BAIL	1 MD JAMAL vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. TARUN PRASAD MANDAL
1002.	CR. MISC./2099/2021 30A A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. TARUN PRASAD MANDAL
1003.	CR. MISC./2101/2021 30A A.BAIL	1 CHOTU CHAUDHARY vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G. TARUN PRASAD MANDAL
1004.	CR. MISC./2104/2021 395 A.BAIL	1 AMAN SHARMA @ BHAWAN SHARMA @ AMAN KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G. TARUN PRASAD MANDAL
1005.	CR. MISC./2108/2021 498A, A.BAIL	1 MOHAMAD FERROJ AHMAD vs THE STATE OF BIHAR	CHANDRA KANT DHIRENDRA KUMAR	A.G. PRADEEP NARAIN KUMAR
1006.	CR. MISC./2109/2021 493,34 A.BAIL	1 UDAY KUMAR SINGH@ UDAY PRASAD SINGH vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL ABHISHEK SINGH	A.G. PRADEEP NARAIN KUMAR
1007.	CR. MISC./2111/2021 147,148,149,341,3 A.BAIL	1 KAPIL KEWAT vs THE STATE OF BIHAR	RUDAL SINGH GOVERDHAN TIWARI	A.G. PRADEEP NARAIN KUMAR
1008.	CR. MISC./2112/2021 379/411 A.BAIL	1 BABY DEVI @ BEBI DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. PRADEEP NARAIN KUMAR
1009.	CR. MISC./2113/2021 147,149,323,324,3 A.BAIL	1 MD. MUNTAZIR vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G. DINESH JHA PRADEEP NARAIN KUMAR
1010.	CR. MISC./2120/2021 304B,34 A.BAIL	1 NIRAJ KUMAR @ FEKU RAI vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G. RABINDRA KUMAR
1011.	CR. MISC./2123/2021 498A, A.BAIL	1 SHEIKH KHURSHED @ SHEIKH KHURSHID @ KHURSHID ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RABINDRA KUMAR

1012. CR. MISC./2133/2021 Anticipatory bail A.BAIL	1 PRABHU KUMAR SINGH @ PRABHU SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G PRANAV KUMAR
1013. CR. MISC./2136/2021 341,342,324,307,3 A.BAIL	1 AKHILESH MAHTO vs THE STATE OF BIHAR	RAJEEV RANJAN VIKAS KUMAR	A.G. PRANAV KUMAR
1014. CR. MISC./2137/2021 147,149,341,323,3 A.BAIL	1 AMOD SAHNI vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G. PRANAV KUMAR
1015. CR. MISC./2144/2021 363,366(A),379,12 A.BAIL	1 MURARI PASWAN vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G. PRANAV KUMAR
1016. CR. MISC./2145/2021 120(B),147,148,14 A.BAIL	1 ABHISHEK YADAV @ ABHISHEK KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G. PRANAV KUMAR
1017. CR. MISC./2151/2021 366(A),34 A.BAIL	1 NOOR HUSSAIN vs THE STATE OF BIHAR	BHOLA PRASAD	A.G DR.MRITYUNJAYA KR.GAUTAM
1018. CR. MISC./2152/2021 341,323,325,308,3 A.BAIL	1 RANJAY THAKUR vs THE STATE OF BIHAR	AMARNATH JHA	A.G DR.MRITYUNJAYA KR.GAUTAM
1019. CR. MISC./2154/2021 498(A),34 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH MADHAV RAJ KUMARI ANUPAM	A.G. DR.MRITYUNJAYA KR.GAUTAM
1020. CR. MISC./2155/2021 341,323,324,307,1 A.BAIL	1 DEV THAKUR vs THE STATE OF BIHAR	NITYANAND MISHRA ATUL KUMAR PANDEY	A.G DR.MRITYUNJAYA KR.GAUTAM
1021. CR. MISC./2156/2021 144,379,386,504,3 A.BAIL	1 ROHIT SINGH @ ROHIT KUMAR SINGH vs THE STATE OF BIHAR	BIBHAKAR TIWARY	A.G RANA RANDHIR SINGH
1022. CR. MISC./2157/2021 Anticipatory Bail A.BAIL	1 RAJU PASWAN @ RAJU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G RANA RANDHIR SINGH
1023. CR. MISC./2161/2021 2,33 A.BAIL	1 ANIL KUMAR MOTANI vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDI	A.G RANA RANDHIR SINGH
1024. CR. MISC./2162/2021 anticipatory bail A.BAIL	1 PANKAJ CHAUDHARY vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G RANA RANDHIR SINGH
1025. CR. MISC./2163/2021 147,323,324,307,5 A.BAIL	1 ABHISHEK KUMAR SINGH @ TINKU vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G. MAHESHWAR PRASAD RANA RANDHIR SINGH
1026. CR. MISC./2164/2021 302,34 A.BAIL	1 CONGRESS YADAV @ KANGRAS YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G ANIL PRASAD SINGH
1027. CR. MISC./2165/2021 272,273,34 A.BAIL	1 DUKHA CHAUDHAAY @ DUKHA CHAUDHARI vs THE STATE OF BIHAR	UDAY KUMAR	A.G ANIL PRASAD SINGH
1028. CR. MISC./2168/2021 147,148,149,341,3 A.BAIL	1 SHAILENDRA SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G MUKESH KUMAR RAM NIBASH PRASAD ANIL PRASAD SINGH
1029. CR. MISC./2169/2021 498(A),341,323,50 A.BAIL	1 MD. MIROZ @ MD. MIROZ ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G ARUN KUMAR MANDAL ANIL PRASAD SINGH
1030. CR. MISC./2171/2021 anticipatory bail A.BAIL	1 VIPIN KUMAR @ BIPIN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 MADHAV JHA	A.G ANIL PRASAD SINGH
1031. CR. MISC./2174/2021 341,323,354,307,3 A.BAIL	1 TARA DEVI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G KUMAR RANJIT RANJAN
1032. CR. MISC./2175/2021 30A,38 A.BAIL	1 JAI PRAKASH SHARMA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G KUMAR RANJIT RANJAN
1033. CR. MISC./2176/2021 376,328,363,34 A.BAIL	1 KOMAL ARYA @ KAMAL KISHORI vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR RAVIN KUMAR	A.G. KUMAR RANJIT RANJAN
1034. CR. MISC./2177/2021 304(B),34 A.BAIL	1 MONU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G KUMAR RANJIT RANJAN
1035. CR. MISC./2178/2021 341,323,354,379,5 A.BAIL	1 SARFRAJ ANSARI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SANJAY KUMAR@MAURYA	A.G KUMAR RANJIT RANJAN
1036. CR. MISC./2182/2021 341,323,324,307,3 A.BAIL	1 MD. ABUJAR @ ASHIM ZAFAR @ MD. ASIM ZAFAR vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	A.G RAM NARESH RAY

1037. CR. MISC./2185/2021 272,273,34, A.BAIL	1 SANJAY CHAUDHARY vs THE STATE OF BIHAR	RUDAL SINGH	A.G. RAM NARESH RAY
1038. CR. MISC./2187/2021 apprehension of a A.BAIL	1 ASHOK KUMAR @ SATYENDRA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G. RAM NARESH RAY
1039. CR. MISC./2189/2021 341,323,307,354(A A.BAIL	1 ASHOK SAH vs THE STATE OF BIHAR	WASI AHMAD KHAN	A.G. RAM NARESH RAY
1040. CR. MISC./2190/2021 376,323,504,34 A.BAIL	1 DEEPAK KUMAR SAHANI vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. ASHOK KUMAR SINGH
1041. CR. MISC./2195/2021 376,504,506,34 A.BAIL	1 MD NUMAN ALIAS NUMAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. ASHOK KUMAR SINGH
1042. CR. MISC./2202/2021 147,148,149,452,3 A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	VINOD KUMAR	A.G. ASHOK KUMAR SINGH
1043. CR. MISC./2204/2021 341,323,307,504,5 A.BAIL	1 NAVIN RAM vs THE STATE OF BIHAR	VINOD KUMAR	A.G. ASHOK KUMAR SINGH
1044. CR. MISC./2205/2021 420,406,467,468,4 A.BAIL	1 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SAHNA SUMAN	A.G. ASHOK KUMAR SINGH
1045. CR. MISC./2206/2021 false implication A.BAIL	1 RAVI YADAV @ RAVI KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G. AWADHESH KUMAR SINGH
1046. CR. MISC./2207/2021 147,341,323,324,3 A.BAIL	1 SUBASH CHAUDHARY @ SUBHASH CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. AWADHESH KUMAR SINGH
1047. CR. MISC./3159/2021 467,468,471,120(B A.BAIL	1 KANTI YADAV vs THE STATE OF BIHAR	ARUN KR SINGH NO.3	A.G.
1048. CR. MISC./3160/2021 420 A.BAIL	1 BINOD SINGH @ VINOD SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	A.G.
1049. CR. MISC./3165/2021 8,20,22 A.BAIL	1 ARJUN KUMAR SHARMA @ TUNNUN SINGH vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1050. CR. MISC./3166/2021 272,273 A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
1051. CR. MISC./3167/2021 420,467,468,272,2 A.BAIL	1 SHAKUNTALA DEVI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1052. CR. MISC./3176/2021 30A A.BAIL	1 JHALAK YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1053. CR. MISC./3177/2021 272,273 A.BAIL	1 GULAB RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1054. CR. MISC./3179/2021 Anticipatory bail A.BAIL	1 KARAN MANJHI @ KARAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1055. CR. MISC./3188/2021 147,149,307,332,3 A.BAIL	1 INDAL SAHNI @ INDAL vs THE STATE OF BIHAR	DINESH JHA	A.G.
1056. CR. MISC./3189/2021 30A A.BAIL	1 DIPAK KUMAR @ KARU vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
1057. CR. MISC./3193/2021 498(A),323,379,42 A.BAIL	1 MD. JAMIL JAVED @ MUNNA vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1058. CR. MISC./3194/2021 341,323,307,504,5 A.BAIL	1 ASHOK RAI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1059. CR. MISC./3195/2021 30(a) A.BAIL	1 BHOLU CHOUDHARY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1060. CR. MISC./3199/2021 379,411 A.BAIL	1 RAM KUMAR BHAGAT vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
1061. CR. MISC./3200/2021 341,323,325,307,3 A.BAIL	1 LULI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1062. CR. MISC./3206/2021 304(B) A.BAIL	1 NARAYAN MUKHIYA vs THE STATE OF BIHAR	APRAJITA	A.G. KULDEEP KUMAR
1063. CR. MISC./3208/2021 420,406,409,467,4 A.BAIL	1 ABDUL KALAM vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. ASHISH GIRI SUMIT KUMAR JHA
1064. CR. MISC./3209/2021 anticipatory bai A.BAIL	1 AADITYA ANAL vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G. UMESH NARAYAN DUBEY MUKUND MOHAN JHA

1065. CR. MISC./3210/2021 498A,379,34, A.BAIL	1	KUNAL KUMAR SUMAN @ KUNAL SUMAN vs THE STATE OF BIHAR	SADANAND PASWAN	A.G.
1066. CR. MISC./3213/2021 341,323,504,354B, A.BAIL	1	MD JAMSHED @ MD JAMSHED RAZA vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1067. CR. MISC./3214/2021 341,323,324,307,3 A.BAIL	1	AWADH BIHARI SINGH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1068. CR. MISC./3215/2021 30(a),37(c) A.BAIL	1	RAMJEE MAHTO vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
1069. CR. MISC./3218/2021 409,420 A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1070. CR. MISC./3219/2021 anticipatory bail A.BAIL	1	GULAB CHAND CHAUDHARY vs THE STATE OF BIHAR	RAJENDRA KUMAR DEO	A.G.
1071. CR. MISC./3221/2021 341,323,354,376,5 A.BAIL	1	DIVIKESH RANJAN @ BHOLU vs THE STATE OF BIHAR	SANTOSH KUMAR RATHORE VASUNDHARA	A.G.
1072. CR. MISC./3224/2021 341,323,353,335,5 A.BAIL	1	BHARAT SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1073. CR. MISC./3229/2021 147,149,341,323,3 A.BAIL	1	DINESHWAR RAM vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1074. CR. MISC./3230/2021 379,411 A.BAIL	1	BABAR ALI vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
1075. CR. MISC./3231/2021 341,323,504,307,3 A.BAIL	1	MITHLESH YADAV @ MITHLESH KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1076. CR. MISC./3236/2021 143,341,323,324,3 A.BAIL	1	BINDESHWARI SAH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G.
1077. CR. MISC./3243/2021 498(A),304(B),120 A.BAIL	1	KARE DEVI @ KARI DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1078. CR. MISC./3245/2021 147,149,341,323,3 A.BAIL	1	VIJAY MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1079. CR. MISC./3246/2021 420,467,468,471, A.BAIL	1	RADHE SHYAM PRASAD SINGH @ RADHE SHYAM SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1080. CR. MISC./3247/2021 ANTICIPATORY BAIL A.BAIL	1	PARNITESHS RANJAN @ PRANITESH RANJAN @ PINKU vs THE STATE OF BIHAR	CHANDRA SHEKHAR SINGH	A.G. RAJAN
1081. CR. MISC./3249/2021 341,323,307,354,5 A.BAIL	1	ABHAY KUMAR PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. SHYAMAL PRAKASH
1082. CR. MISC./3250/2021 30(a) A.BAIL	1	SURJ KANT KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1083. CR. MISC./3251/2021 P.C. AND P.N.D.T. A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	RAM SHANKAR PRASAD	A.G.
1084. CR. MISC./3252/2021 304B,201,34 A.BAIL	1	JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1085. CR. MISC./3253/2021 465,467,468,471,4 A.BAIL	1	SALTA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1086. CR. MISC./3254/2021 147,148,149,341,3 A.BAIL	1	SABO RAVIDAS @ SABO DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. VIBHUTI RANJAN SONVADRA
1087. CR. MISC./3257/2021 anticipatory bail A.BAIL	1	RAM AVTAR MISTRI vs THE STATE OF BIHAR	SURJ BANSH ROY	A.G. SAKET ANAND CHHAYA KIRTI
1088. CR. MISC./3258/2021 47(a),47(f) A.BAIL	1	MUNESHWAR MANJHI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1089. CR. MISC./3259/2021 341,323,307,302,3 A.BAIL	1	KANHAI RAI vs THE STATE OF BIHAR	RABINDRA NATH TIWARI RAKESH KUMAR JHA	A.G.
1090. CR. MISC./3261/2021 anticipatory bail A.BAIL	1	KUNDAN SINGH @ KUNDAN KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G.
1091. CR. MISC./3262/2021 30A A.BAIL	1	AMARJEET KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMAR ARCHNA	A.G.
1092. CR. MISC./3263/2021 376D, A.BAIL	1	SHIV KUMAR TIWARY vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1093. CR. MISC./3265/2021 147,148,149,341,3 A.BAIL	1	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G.



1094. CR. MISC./3268/2021 30(a),38(2) A.BAIL	1 KANHAI PRASAD vs THE STATE OF BIHAR	BINAY KUMAR SINGH	A.G.
1095. CR. MISC./3269/2021 anticipatory bail A.BAIL	1 VIKASH SAHANI vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
1096. CR. MISC./3270/2021 147,148,149,341,3 A.BAIL	1 CHANDRADEEP YADAV @ CHANDRAJIT PRASAD vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1097. CR. MISC./3271/2021 135 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
1098. CR. MISC./3273/2021 341,323,324,307,3 A.BAIL	1 MD. SHAHABUDDIN vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA SHARWAN KUMAR	A.G.
1099. CR. MISC./3274/2021 147,148,149,341,3 A.BAIL	1 MD SERAJ ALAM ALIAS MD SERAJ ALIAS SERAJ vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G.
1100. CR. MISC./3276/2021 anticipatory bail A.BAIL	1 THAKUR VISHAL BALABH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1101. CR. MISC./3278/2021 406,402,409 A.BAIL	1 FAHIM ALI @ SADAM ALI vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. LOKESH KUMAR SINGH
1102. CR. MISC./3279/2021 414,120(B) A.BAIL	1 GOVINDA @ GOVINDA KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1103. CR. MISC./3280/2021 30(a) A.BAIL	1 KRISH KUMAR SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1104. CR. MISC./3281/2021 341,323,307,504,5 A.BAIL	1 MUNNA YADAV vs THE STATE OF BIHAR	SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH	A.G.
1105. CR. MISC./3284/2021 30(a) A.BAIL	1 RAGHU SAHU @ RAGHU SAW vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
1106. CR. MISC./3286/2021 30A A.BAIL	1 JOKHU SAH vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
1107. CR. MISC./3287/2021 498(A)323,379,504 A.BAIL	1 SURENDRA YADAV @ SUNIL YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1108. CR. MISC./3291/2021 341,323,324,307,3 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
1109. CR. MISC./3294/2021 30(A) A.BAIL	1 BRIJESH CHOUDHARY @ BRAJESH CHAUDHARI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1110. CR. MISC./3303/2021 147,148,149,341,3 A.BAIL	1 GITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR
1111. CR. MISC./3307/2021 341,354b,376,34 A.BAIL	1 BRIJESH SONI @ BRAJESH KUMAR SONI vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
1112. CR. MISC./3312/2021 30(a) A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1113. CR. MISC./3313/2021 30(a) A.BAIL	1 DAHARU GOPE @ DAHARU YADAV @ KAMLESH SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1114. CR. MISC./3314/2021 33,41,72 A.BAIL	1 RAMANAND YADAV vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
1115. CR. MISC./3315/2021 30A A.BAIL	1 UDAY YADAV vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
1116. CR. MISC./3316/2021 341,323,324,325,3 A.BAIL	1 RAM CHANDRA SAHANI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
1117. CR. MISC./3317/2021 30(a) A.BAIL	1 CHANDAN KUMAR SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1118. CR. MISC./3320/2021 306,420,34 A.BAIL	1 MUKESH KUMAR @ MUKESH SHARMA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1119. CR. MISC./3326/2021 15 A.BAIL	1 AMARJEET vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
1120. CR. MISC./3327/2021 341,323,307,302,5 A.BAIL	1 SUDAMA SINGH vs THE STATE OF BIHAR	NARESH PRASAD	A.G.

1121. CR. MISC./3330/2021 147,148,323,324,3 A.BAIL	1 DHIRENDRA YADAV @ DHIRENDRA KUMAR vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH	A.G.
1122. CR. MISC./3332/2021 341,323,307,379,3 A.BAIL	1 BIBI KHUSHBU vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
1123. CR. MISC./3333/2021 420,467,468,471,1 A.BAIL	1 ANJANI KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
1124. CR. MISC./3335/2021 30A,30C A.BAIL	1 RITA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI	A.G.
1125. CR. MISC./3337/2021 304(B),120(B),34 A.BAIL	1 JITAR SINGH @ JITENDRA SINGH vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
1126. CR. MISC./3339/2021 147,148,149,341,3 A.BAIL	1 TANBIR ALAM vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1127. CR. MISC./3340/2021 147,148,149,341,3 A.BAIL	1 SHAMSHUDDIN MIYA @ SAMSU MIAN@MD. SHAMSHUDDIN vs THE STATE OF BIHAR	SUDHA CHANDRA PRIYADARSHINI SINHA SURENDRA KUMAR SINGH	A.G.
1128. CR. MISC./3347/2021 anticipatory bail A.BAIL	1 YASHODA KUNWAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1129. CR. MISC./3348/2021 Land Dispute and A.BAIL	1 KEDAR YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1130. CR. MISC./3350/2021 147,148,149,341,3 A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
1131. CR. MISC./3352/2021 323,325,304,504, A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1132. CR. MISC./3354/2021 379 A.BAIL	1 CHINTU KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
1133. CR. MISC./3355/2021 30A,41-1 A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
1134. CR. MISC./3356/2021 Anticipatory bail A.BAIL	1 RANJAN SARDAR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	A.G.
1135. CR. MISC./3358/2021 341,323,324,304B, A.BAIL	1 NIRMALA DEVI vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G.
1136. CR. MISC./3359/2021 304B,201,34 A.BAIL	1 RADHIKA DEVI vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV VINOD KUMAR	A.G. JAY PRAKASH SINGH
1137. CR. MISC./3360/2021 364,120B,34 A.BAIL	1 VIBHA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
1138. CR. MISC./3362/2021 498(A),323,504,50 A.BAIL	1 IDRISH MIYAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1139. CR. MISC./3363/2021 341,323,324,379,3 A.BAIL	1 AWASAR DEWAN @ ASAR DEWAN vs THE STATE OF BIHAR	MD. HARUN QUARESHI	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1140. CR. MISC./3364/2021 147,149,341,323,3 A.BAIL	1 KAPIL YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1141. CR. MISC./3367/2021 304B,201,34 A.BAIL	1 SUDHIR KUMAR SINGH @ SUDHIR SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G. BAIDYA NATH PRASAD
1142. CR. MISC./3370/2021 495,498A,34 A.BAIL	1 SABITA DEVI @ SAVITA DEVI vs THE STATE OF BIHAR	HARSH SINGH	A.G.
1143. CR. MISC./3373/2021 ANTICIPATORY BAIL A.BAIL	1 JIBESH KUMAR vs THE STATE OF BIHAR	ANSUL ANIL KUMAR SHARMA	A.G.
1144. CR. MISC./3376/2021 467,468,471,420,2 A.BAIL	1 BRAJ RAI @ BRAJ LAL RAI vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
1145. CR. MISC./3378/2021 304(B),201,34 A.BAIL	1 SUNIL RAI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
1146. CR. MISC./3379/2021 448,341,323,307,5 A.BAIL	1 CHANDO YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1147. CR. MISC./4242/2021 420,467,468,471,1 A.BAIL	1 SATYA NR. MAHTO@SATYA NARAIN MAHTO vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
1148. CR. MISC./4245/2021 498A,506,315,34 A.BAIL	1 SUDERSHAN GOSWAMI vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	A.G.

PATNA HIGH COURT	91	Tuesday 06th April 2021
		Hon'ble Mr. Justice Ahsanuddin Amanullah

1149. CR. MISC./4246/2021 341,323,324,307,3 A.BAIL	1 MOHIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1150. CR. MISC./4250/2021 304,419,420,34 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1151. CR. MISC./4251/2021 420,120B, A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1152. CR. MISC./4252/2021 25-1-A-AA, (A-B), A.BAIL	1 YOGENDRA MAHTO @ YOGENDRA PRASAD vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
1153. CR. MISC./4253/2021 30A A.BAIL	1 RAMASHRAY SHUKL @ RAMESHWAR SHUKLA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
1154. CR. MISC./4254/2021 302,120(B),34 A.BAIL	1 SHAMSHER ANSARI @ MD. SHAMSHER vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA	A.G.
1155. CR. MISC./4255/2021 147,148,149,323,3 A.BAIL	1 RATNESH PRASAD @ RATNESH MAHTO vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
1156. CR. MISC./4258/2021 147,148,149,341,3 A.BAIL	1 MUKESH VERMA vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
1157. CR. MISC./4272/2021 323,504,379,341,3 A.BAIL	1 RAVI SHANKAR PRASAD vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR
1158. CR. MISC./4273/2021 341,323,379,307,5 A.BAIL	1 JIYALAL GUPTA vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY PREETY KUNWAR	A.G.
1159. CR. MISC./4274/2021 147,149,341,323,3 A.BAIL	1 PRABHAKAR KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1160. CR. MISC./4276/2021 366(A) A.BAIL	1 LAKHI SAO vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
1161. CR. MISC./4278/2021 30(a) A.BAIL	1 MANTU KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1162. CR. MISC./4283/2021 30(A) A.BAIL	1 BIRU CHAUDHARY vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1163. CR. MISC./4284/2021 366(A),34 A.BAIL	1 TABREJ vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1164. CR. MISC./4289/2021 30(A) A.BAIL	1 RAJESH PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1165. CR. MISC./4295/2021 447,323,324,504,3 A.BAIL	1 DHANRAJ KUMAR @ DHANRAJ YADAV vs THE STATE OF BIHAR	BIJENDRA PRASAD SINHA ANJANI KUMAR SINHA	A.G.
1166. CR. MISC./4296/2021 366(A),34 A.BAIL	1 GOLU KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
1167. CR. MISC./4297/2021 376,354(C),354(D) A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR ALOK ANAND	A.G.
1168. CR. MISC./4298/2021 341,447,323,324,3 A.BAIL	1 MD. SALAUDDIN ANSARI vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1169. CR. MISC./4300/2021 ANTICIPATORY BAIL A.BAIL	1 ADALAT RAI vs THE STATE OF BIHAR	HARISH KUMAR	A.G. JEETENDRA NARAYAN AMIT NARAYAN
1170. CR. MISC./4303/2021 30A A.BAIL	1 GANESH PASWAN @ GANESH PAWAN vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1171. CR. MISC./4306/2021 147,148,149,341,3 A.BAIL	1 MEERA DEVI @ MANGALI MAYI vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G.
1172. CR. MISC./4307/2021 147,148,149,302,1 A.BAIL	1 AKHILESH YADAVA vs THE STATE OF BIHAR	RAJESH KUMAR CHAUDHARY	A.G.
1173. CR. MISC./4308/2021 147,149,341,323,3 A.BAIL	1 DHANJEE PASWAN vs THE STATE OF BIHAR	RAJANI KANT SINGH RAMESH KUMAR SINGH	A.G.
1174. CR. MISC./4309/2021 147,148,149,341,3 A.BAIL	1 SOHARAI @ARUN KUMAR @ARUN YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. RUPA KUMARI YUGAL KISHORE
1175. CR. MISC./4312/2021 147,148,149,341,3 A.BAIL	1 VIJAY PRATAP SINGH @ VIJAY PRATAP @ VIJAY PRASAD vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1176. CR. MISC./4315/2021 341,323,324,353,3 A.BAIL	1 MIKKI RAO @ RAHUL KUMAR RAO vs THE STATE OF BIHAR	BINAY KUMAR	A.G.

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1177. CR. MISC./4316/2021 341,323,324,325,3 A.BAIL	1 SUDHIR BHANDARI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1178. CR. MISC./4319/2021 326,307,34 A.BAIL	1 ANGURI BEGUM vs THE STATE OF BIHAR	MD. FAZAL RAHMAN ANISUR RAHMAN MD. EHSAN RAHMAN	A.G.
1179. CR. MISC./4320/2021 376 A.BAIL	1 CHUNCHUN KUMAR vs STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1180. CR. MISC./4321/2021 147,148,149,341,3 A.BAIL	1 INDAL YADAV vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. RASHMI JHA ABHISHEK KUMAR
1181. CR. MISC./4323/2021 304(B),201,504,50 A.BAIL	1 MST. JOKHANI @ JOKHANI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1182. CR. MISC./4326/2021 30(a)(c) A.BAIL	1 BINOD CHOUDHARY vs THE STATE OF BIHAR	INDU SHEKHAR DWIVEDI	A.G.
1183. CR. MISC./4328/2021 392 A.BAIL	1 SONU @PARTH @ KUMAR PARTH @GABBAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1184. CR. MISC./4343/2021 341,323,342,379,3 A.BAIL	1 UMESH RAY vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1185. CR. MISC./4344/2021 30(a) A.BAIL	1 SINTU KUMAR @ BISAILA vs THE STATE OF BIHAR	VISHWANATH PRASAD	A.G.
1186. CR. MISC./4348/2021 420,467,468,470,4 A.BAIL	1 CHINTA MANI PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
1187. CR. MISC./4351/2021 30(a) A.BAIL	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1188. CR. MISC./4353/2021 341,307,323,498(A A.BAIL	1 HAZRUNA KHATOON vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
1189. CR. MISC./4355/2021 366(A) A.BAIL	1 VIKKI DAS @ VICKY DAS vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
1190. CR. MISC./4357/2021 341,323,379,307,5 A.BAIL	1 VARUN YADAV vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
1191. CR. MISC./4359/2021 392,412,120(B) A.BAIL	1 VIDYA BHUSHAN RAI vs THE STATE OF BIHAR	KISHUN CHAND KUMAR SINHA	A.G.
1192. CR. MISC./4361/2021 341,323,324,307,3 A.BAIL	1 RAMESH KUMAR SAH @ RAMESH SAH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
1193. CR. MISC./4362/2021 498(A),323,324,50 A.BAIL	1 ABHISHEK CHANDRA VIKASH @ ABHISHEK CHAND VIKASH vs THE STATE OF BIHAR	ONKAR NATH PANCHANAND KUMAR	A.G.
1194. CR. MISC./4364/2021 341,323,324,325,3 A.BAIL	1 GAZI KAMAL @ MD. GAZI KAMAL vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1195. CR. MISC./4367/2021 341,323,354,354(B A.BAIL	1 GUDDU SAH @ OM PRAKASH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
1196. CR. MISC./4369/2021 279,341,379,337,5 A.BAIL	1 RAM MURTI YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA RAHUL RATHOUR	A.G.
1197. CR. MISC./4371/2021 212,216(A),120(B) A.BAIL	1 MANGLI DEVI vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
1198. CR. MISC./4372/2021 341,323,324,307,3 A.BAIL	1 JOGA NAND SAFI vs THE STATE OF BIHAR	SAROJ KUMAR	A.G.
1199. CR. MISC./4375/2021 304(B),201 A.BAIL	1 KANCHAN DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP AMIT KUMAR	A.G.
1200. CR. MISC./4376/2021 461,380 A.BAIL	1 RAHUL BARNWAL @ RAHUL KUMAR BARNWAL vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1201. CR. MISC./4377/2021 147,148,341,323,3 A.BAIL	1 NAND KISHORE SAHNI vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
1202. CR. MISC./4379/2021 anticipatory bail A.BAIL	1 VINOD DUBEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.

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1203. CR. MISC./4387/2021 147,148,149,341,3 A.BAIL	1 JAGARNATH RAM vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G.
1204. CR. MISC./4389/2021 376,120(B),302 A.BAIL	1 YOGENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1205. CR. MISC./4392/2021 30(a) A.BAIL	1 CHHOTELAL DHANGAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1206. CR. MISC./4394/2021 30(a) A.BAIL	1 ANJANI KUMAR SINGH @ ANJANI SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA	A.G.
1207. CR. MISC./4396/2021 30(a) A.BAIL	1 GUDDU RAI @ GUDDU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1208. CR. MISC./4397/2021 341,323,384,379,3 A.BAIL	1 SK. HASAN vs THE STATE OF BIHAR	ARUN KUMAR MANDAL	A.G.
1209. CR. MISC./4399/2021 341,323,324,307,3 A.BAIL	1 SHEIKH BACHHU vs THE STATE OF BIHAR	SANJAY KUMAR MANDAL KAMLESH KUMAR PATHAK	A.G.
1210. CR. MISC./4402/2021 30(a)(c) A.BAIL	1 PRAMOD MAHTO vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1211. CR. MISC./4403/2021 379,414,34 A.BAIL	1 PREM KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1212. CR. MISC./4404/2021 30(a),32,41 A.BAIL	1 GUDIYA DEVI @ GURIYA DEVI vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
1213. CR. MISC./4405/2021 147,341,323,307,3 A.BAIL	1 RAUSHAN KHATOON vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1214. CR. MISC./4407/2021 341,323,324,325,3 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	BIJAY KUMAR PATHAK CHANDAN KUMAR NAGENDRA KUMAR SINGH	A.G.
1215. CR. MISC./4408/2021 376,420,406 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH SANJAY KUMAR GRIYAGHEY	A.G.
1216. CR. MISC./4409/2021 341,323,354,307,3 A.BAIL	1 BIBI SHAHANA PRAVEEN vs THE STATE OF BIHAR	PRANAV KUMAR ALOK KUMAR	A.G. ANIL KUMAR PAWAN KUMAR CHAURASIA
1217. CR. MISC./4411/2021 420,409,34 A.BAIL	1 LALBABU PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1218. CR. MISC./4414/2021 147,149,307,323,3 A.BAIL	1 PAPPU KUMAR RAI @ PAPPU RAI @ PAPPU KUMAR RAY vs THE STATE OF BIHAR	ZEYAUH HODA	A.G.
1219. CR. MISC./4415/2021 147,148,149,447,3 A.BAIL	1 ONKAR RAVIDAS @ ONKAR DAS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
1220. CR. MISC./4421/2021 341,323,337,354(B) A.BAIL	1 KASIM MANSURI @ MD. KASIM MANSURI vs THE STATE OF BIHAR	MD. ATAUL HAQUE NAFISUZZOHA	A.G. BRIJENDRA KUMAR
1221. CR. MISC./4423/2021 341,342,323,324,4 A.BAIL	1 MD. ABBAS vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. MD FAZLE KARIM
1222. CR. MISC./4425/2021 147,148,149,447,3 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	KEERTIKA SAKSHI RAVISH MISHRA	A.G.
1223. CR. MISC./4426/2021 467,468,420 A.BAIL	1 ASHISH JHA @ KINSHU JHA @ ASHISH KUMAR JHA vs THE STATE OF BIHAR	BAUYE JEE JHA (B.J. JHA) BIMLENDU KUMAR JHA	A.G.
1224. CR. MISC./4430/2021 341,323,324,307,5 A.BAIL	1 ALTMAS @ ALTAMAS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. PRASHANT KUMAR
1225. CR. MISC./4432/2021 341,448,498(A),35 A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. SANJEEV KUMAR
1226. CR. MISC./4433/2021 379 A.BAIL	1 KAUSHAL KISHOR @ KISHORE vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH BAUYE JEE JHA (B.J. JHA)	A.G.

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1227. CR. MISC./4436/2021 147,149,323,354,3 A.BAIL	1	RAM SEWAK THAKUR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1228. CR. MISC./4437/2021 409,188,34 A.BAIL	1	GOPAL PRASAD SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
1229. CR. MISC./4442/2021 341,323,506,498A, A.BAIL	1	ADITYA KUMAR GUPTA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
1230. CR. MISC./4446/2021 anticipatory bail A.BAIL	1	PANCHRATAN KUMAR vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU	A.G.
1231. CR. MISC./4451/2021 anticipatory bail A.BAIL	1	VIKASH KUMAR @ VIKASH YADAV vs THE STATE OF BIHAR	ONKAR NATH ASHUTOSH KUMAR	A.G.
1232. CR. MISC./4452/2021 341,323,324,379,5 A.BAIL	1	VINAY YADAV vs THE STATE OF BIHAR	AMIT KASHYAP	A.G.
1233. CR. MISC./4453/2021 341,323,504,307 A.BAIL	1	RABILA KHATOON @ RAVILA KHATOON vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1234. CR. MISC./4454/2021 147,148,341,323,3 A.BAIL	1	RAM DEEP YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
1235. CR. MISC./4455/2021 420,406,467,468, A.BAIL	1	MITHILESH KUMAR vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G.
1236. CR. MISC./4456/2021 30(a) A.BAIL	1	NIRANJAN KUMAR @ NIRANJAN SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1237. CR. MISC./4457/2021 366(A),120(B),323 A.BAIL	1	MOHAN MAHTO vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1238. CR. MISC./4458/2021 Land Dispute and A.BAIL	1	BIRENDRA MANDAL vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1239. CR. MISC./4459/2021 406,420,120(B),34 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1240. CR. MISC./4460/2021 30,30(a) A.BAIL	1	RAKESH RAY @ ROHIT RANJAN vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	A.G.
1241. CR. MISC./4461/2021 Illegal Motive of A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1242. CR. MISC./4462/2021 7 A.BAIL	1	VISHNU KUMAR @ PRITAM RAJ vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1243. CR. MISC./4465/2021 341,323,324,307,3 A.BAIL	1	LALPARI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
1244. CR. MISC./4470/2021 Anticipatory bail A.BAIL	1	ANANT YADAV vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	A.G.
1245. CR. MISC./4471/2021 366 A.BAIL	1	LALAN YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1246. CR. MISC./4472/2021 341,323,354,366A, A.BAIL	1	GOVIND MISHRA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1247. CR. MISC./5339/2021 341,342,323,324,3 A.BAIL	1	UMESH RAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1248. CR. MISC./5340/2021 25(1-A),25(1-AA), A.BAIL	1	PRAMOD KUMAR @ PROMOD SHARMA vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G.
1249. CR. MISC./5341/2021 147,148,149,341,3 A.BAIL	1	SHYAM NARAYAN BIND vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G. PAWAN KUMAR SINGH SHANKAR KUMAR UMESH PRASAD SINGH
1250. CR. MISC./5344/2021 366(A),34 A.BAIL	1	SURESH PRASAD GUPTA @ SURESH SAH vs THE STATE OF BIHAR	ABHAY KUMAR	A.G.
1251. CR. MISC./5345/2021 498A,328,304B,34, A.BAIL	1	RINKU DEVI @ RINJU KUMARI vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1252. CR. MISC./5346/2021 467,468,471,420,1 A.BAIL	1	BRIJNANDAN PASWAN @ BARAJNADAN PASWAN vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU	NAKUL KUMAR JAMUAR	A.G.
1253. CR. MISC./5347/2021 341,323,324,307,3 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
1254. CR. MISC./5348/2021 30A, A.BAIL	1	RAJESH KUMAR @ MACHHALI vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.

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1255. CR. MISC./5352/2021 420,406,34, A.BAIL	1	GOVIND SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1256. CR. MISC./5353/2021 341,323,498(A),49 A.BAIL	1	DHANANJAY SHANI@DHANANJAY SAHNI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1257. CR. MISC./5355/2021 30(a),56(b) A.BAIL	1	KAMLESH YADAV @ KAMLESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1258. CR. MISC./5356/2021 304(B),34 A.BAIL	1	RAM SEVAK MAHTO vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G.
1259. CR. MISC./5357/2021 341,323,324,307,3 A.BAIL	1	OM PRAKASH @ OM PRAKASH MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1260. CR. MISC./5358/2021 302,307,147,148,3 A.BAIL	1	JAI NARAYAN PASWAN @ NIRAJ PASWAN vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
1261. CR. MISC./5359/2021 LAND DISPUTE AND A.BAIL	1	FAUDI RISHIDEO vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1262. CR. MISC./5360/2021 147,148,149,341,3 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1263. CR. MISC./5364/2021 379,411, A.BAIL	1	LALU YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
1264. CR. MISC./5365/2021 188,147,148,149,3 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G.
1265. CR. MISC./5367/2021 30A A.BAIL	1	CHHOTE MISHRA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1266. CR. MISC./5370/2021 30(a),41(1) A.BAIL	1	ASHISH JHA @ KINSHU JHA @ ASHISH KUMAR JHA vs THE STATE OF BIHAR	BAUYE JEE JHA (B.J. JHA) BIMLENDU KUMAR JHA	A.G.
1267. CR. MISC./5372/2021 341,323,307,504,5 A.BAIL	1	RAM AYODHAYA YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. SANJAY KUMAR SINGH
1268. CR. MISC./5374/2021 30(a) A.BAIL	1	JAGARNATH RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA SHANKAR PRASAD ROY	A.G.
1269. CR. MISC./5379/2021 147,341,323,354(B) A.BAIL	1	ZABUL @ MD. ZABUL vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
1270. CR. MISC./5381/2021 498(A),354,379,50 A.BAIL	1	AMIT SRIVASTAVA @ A. K. SRIVASTAVA vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G.
1271. CR. MISC./5384/2021 341,323,307,379,3 A.BAIL	1	KARU MISTRI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1272. CR. MISC./5385/2021 147,148,149,452,3 A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1273. CR. MISC./5386/2021 302,34, A.BAIL	1	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1274. CR. MISC./5387/2021 30A A.BAIL	1	ZAKIR HUSSAIN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1275. CR. MISC./5390/2021 30(A) A.BAIL	1	MUNNA RAI @ MUNNA KUMAR vs THE STATE OF BIHAR	BELA SINGH	A.G.
1276. CR. MISC./5391/2021 341,323,354(B),49 A.BAIL	1	RANJEET KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
1277. CR. MISC./5392/2021 147,148,149,452,3 A.BAIL	1	KAILASH YADAV @ KAILA vs THE STATE OF BIHAR	RASHID IZHAR	A.G.
1278. CR. MISC./5393/2021 anticipatory bail A.BAIL	1	RAMPRAVESH YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
1279. CR. MISC./5394/2021 a.bail A.BAIL	1	CHANDA DEVI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1280. CR. MISC./5397/2021 302,34 A.BAIL	1	KIRAN GUPTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1281. CR. MISC./5402/2021 153(A)(a) A.BAIL	1	MD. SOHAIL ALAM @ SHOAIB ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
1282. CR. MISC./5403/2021 Anticipatory bail A.BAIL	1	EBRAR ANSARI @ EBRAR ALAM vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.

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1283. CR. MISC./5407/2021 anticipatory bail A.BAIL	1	CHHOTAYLAL YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G
1284. CR. MISC./5409/2021 341,323,324,307,5 A.BAIL	1	MOTI PASWAN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G
1285. CR. MISC./5412/2021 341,323,307,447,3 A.BAIL	1	PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G
1286. CR. MISC./5413/2021 302,201,34, A.BAIL	1	RUNJHUN KUMAR @ RUNJHUN @ JHUNJHUN @ JHUNJHUN KUMAR YADAV vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR	A.G
1287. CR. MISC./5415/2021 anticipatory bail A.BAIL	1	MADAM ROY vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G
1288. CR. MISC./5417/2021 332,353,379,506, A.BAIL	1	VAIDHANATH YADAV vs THE STATE OF BIHAR	GOPAL TIWARI	A.G
1289. CR. MISC./5419/2021 341,147,323,504,3 A.BAIL	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G
1290. CR. MISC./5422/2021 Anticipatory bail A.BAIL	1	HARENDRA PRASAD vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G
1291. CR. MISC./5425/2021 147,148,149,341,3 A.BAIL	1	NEELAM DEVI @ NILAM DEVI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G SUNIL KUMAR PANKAJ KUMAR
1292. CR. MISC./5426/2021 147,149,341,323,5 A.BAIL	1	RAJNISH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G
1293. CR. MISC./5433/2021 anticipatory bail A.BAIL	1	SHANKAR RAI @ SHIV SHANKAR RAI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1294. CR. MISC./5434/2021 341,447,323,325,3 A.BAIL	1	JARINA KHATOON @ RUBINA KHATOON AND ORS vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1295. CR. MISC./5437/2021 147,148,149,341,3 A.BAIL	1	BAHADUR YADAV @ RAM BAHADUR YADAV vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G
1296. CR. MISC./5439/2021 498(A), 504,506,34 A.BAIL	1	DHARMENDRA SAH vs THE STATE OF BIHAR	SURYA NILAMBARI	A.G.
1297. CR. MISC./5440/2021 147,149,341,307,5 A.BAIL	1	SANJAY KUMAR GUPTA @ SANJAY GUPTA vs THE STATE OF BIHAR	AMIT KASHYAP AJAY KUMAR SINGH SHASHI KANT	A.G
1298. CR. MISC./5442/2021 147,148,341,323,4 A.BAIL	1	VINOD RAI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1299. CR. MISC./5444/2021 341,342,323,379,3 A.BAIL	1	TITALI MAHTO @ KUMOD MAHTO vs THE STATE OF BIHAR	BINOD KUMAR	A.G
1300. CR. MISC./5448/2021 341,323,307,379,5 A.BAIL	1	DINESH YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1301. CR. MISC./5449/2021 272,273,414,34 A.BAIL	1	BHAGEERATH PASWAN @ BAGIRATH PASWAN@ BHAGARATH PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G
1302. CR. MISC./5450/2021 147,148,149,341,3 A.BAIL	1	RAM SHAKAL SHARMA vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
1303. CR. MISC./5451/2021 420,406,409,468,4 A.BAIL	1	RANVIJAY KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G.
1304. CR. MISC./5453/2021 341,323,354,302,5 A.BAIL	1	AJAY @ GHUTRA @ GHUTRA YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
1305. CR. MISC./5456/2021 anticipatory bail A.BAIL	1	ROHIT KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
1306. CR. MISC./5457/2021 341,323,307,379,4 A.BAIL	1	DANISH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G
1307. CR. MISC./5459/2021 Anticipatory Bail A.BAIL	1	MOST. URMILA DEVI vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G
1308. CR. MISC./5460/2021 341,342,323,308,5 A.BAIL	1	SHYAMBABU SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G
1309. CR. MISC./5461/2021 363 A.BAIL	1	SANJEET KUMAR @ SANJEET vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1310. CR. MISC./5462/2021 324,307,34 A.BAIL	1	AMARJYOTI PRASAD THAKUR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G



1311. CR. MISC./5466/2021 420,409 A.BAIL	1 SATYA PRAKASH vs THE STATE OF BIHAR	MUKUL PRASAD KARYA NAND SHARMA	A.G.
1312. CR. MISC./5469/2021 anticipatory bail A.BAIL	1 SURENDRA PASWAN vs THE STATE OF BIHAR	PARAS NATH	A.G.
1313. CR. MISC./5476/2021 30-A A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G.
1314. CR. MISC./5478/2021 414,467,468,471,3 A.BAIL	1 PANKAJ RAY @ PANKAJ KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1315. CR. MISC./5479/2021 304B,34 A.BAIL	1 RENU DEVI @ RENU KUMARI vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G.
1316. CR. MISC./5483/2021 448,354, A.BAIL	1 SHASHI KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
1317. CR. MISC./5490/2021 147,149,341,323,3 A.BAIL	1 PARMOD SAH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1318. CR. MISC./5491/2021 302/34 A.BAIL	1 HARENDRA MANJHI vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
1319. CR. MISC./5495/2021 30D A.BAIL	1 MONU YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1320. CR. MISC./5499/2021 341,323,307,379,5 A.BAIL	1 SANTOSH YADAV @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1321. CR. MISC./5500/2021 341,323,504,34 A.BAIL	1 SHASHIKANT MANDAL vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
1322. CR. MISC./5503/2021 341,342,323,504,5 A.BAIL	1 JALALUDDIN MIR @ LADDAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1323. CR. MISC./5507/2021 341,323,504,307,3 A.BAIL	1 SUDHIR YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1324. CR. MISC./5512/2021 341,323,324,325,3 A.BAIL	1 ARBAJ MIYAN @ ARBAZ ALAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1325. CR. MISC./5513/2021 341,323,325,324,3 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G. VINOD KUMAR
1326. CR. MISC./5514/2021 323,341,447,308,3 A.BAIL	1 JAYKAR SINGH vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G. NILANJAN CHATTERJEE NEERAJ KUMAR
1327. CR. MISC./5517/2021 457,380 A.BAIL	1 DISHI SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1328. CR. MISC./5518/2021 272,273,34 A.BAIL	1 RAJDEO PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
1329. CR. MISC./5521/2021 341,323,504,379,3 A.BAIL	1 SANJAY KUMAR SINGH @ SANJAY PRASAD SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
1330. CR. MISC./5523/2021 302,120(B),34 A.BAIL	1 PURUSHOTTAM KUMAR @ GAUTAM MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
1331. CR. MISC./5525/2021 341,323,427,307,3 A.BAIL	1 SANJIV KUMAR @ SANJIV MAHTO @ BAUA vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.
1332. CR. MISC./5528/2021 379 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SANJAY PRASAD	A.G.
1333. CR. MISC./5529/2021 anticipatory bail A.BAIL	1 ARUN PASWAN vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR	A.G.
1334. CR. MISC./5530/2021 302,120B,34 A.BAIL	1 RENUBALA DAS vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G. NEERAJ KUMAR SINGH
1335. CR. MISC./5531/2021 341,324,307,34 A.BAIL	1 RANJEET KUMAR @ MUNNA @ RANJEET KUMAR YADAV vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G.
1336. CR. MISC./5532/2021 147,341,323,325,3 A.BAIL	1 DEEPAK KUMAR @ DIPAK KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.

1337. CR. MISC./5534/2021 30A A.BAIL	1 MANTU KUMAR @ MANTU YADAV @ MANATU KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1338. CR. MISC./5535/2021 341,323,307,504,5 A.BAIL	1 UTTAM KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1339. CR. MISC./5537/2021 147,148,149,341,3 A.BAIL	1 BRAJESH CHAUDHARY vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
1340. CR. MISC./5538/2021 147,149,341,323,5 A.BAIL	1 BHOLA PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1341. CR. MISC./5539/2021 363,366(A),120(B) A.BAIL	1 KHUSHABOO NESSA @ KUSHIBIYA KHATOON vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
1342. CR. MISC./5540/2021 147,149,341,323,3 A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G. RAM SUMIRAN RAI
1343. CR. MISC./5544/2021 341,323,337,307,5 A.BAIL	1 VISHWANATH RAM vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
1344. CR. MISC./5553/2021 120(B),302,34 A.BAIL	1 PARMANAND THAKUR vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. DEVENDRA PRASAD SINGH BIJENDRA KUMAR
1345. CR. MISC./5555/2021 341,323,353,504,5 A.BAIL	1 AMOD KUMAR @ AMOD RAI vs THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR PRAMOD KUMAR PRASAD	A.G.
1346. CR. MISC./5556/2021 147,148,149,341,3 A.BAIL	1 AJAY JHA @ AJAY KUMAR JHA vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1347. CR. MISC./6469/2021 Anticipotry Bail A.BAIL	1 MD.DUKKHU @ DUKAKHU @ MD.DUKKU vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
1348. CR. MISC./6470/2021 341,323,325,354,3 A.BAIL	1 NANHAK PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1349. CR. MISC./6477/2021 157,159,323,324,3 A.BAIL	1 UMA KANT SAW vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
1350. CR. MISC./6480/2021 30A A.BAIL	1 CHANDRAMA KUMAR RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1351. CR. MISC./6483/2021 30(a) A.BAIL	1 JAG NARAYAN RAM vs THE STATE OF BIHAR	KAMLA KANT PANDEY DEEPTI PANDEY SHEELA KUMARI @ PANDEY	A.G.
1352. CR. MISC./6494/2021 395,397 A.BAIL	1 CHIRAI @ RAUSHAN @ RAUSHAN KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1353. CR. MISC./6495/2021 302,34, A.BAIL	1 RADHEY MANDAL @ RADHE MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1354. CR. MISC./6500/2021 272,273 A.BAIL	1 PAWAN SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1355. CR. MISC./6501/2021 anticipatory bail A.BAIL	1 SUBODH KUMAR @ RAVI KUMAR vs THE STATE OF BIHAR	GYANENDRA KUMAR SINGH	A.G.
1356. CR. MISC./6502/2021 120(B) A.BAIL	1 SONU KUMAR @ SONU SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR SUNIL KR. YADAV	A.G.
1357. CR. MISC./6503/2021 341,323,328,302,3 A.BAIL	1 SHEKHAR KUMAR SINGH vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1358. CR. MISC./6506/2021 409,420, A.BAIL	1 RAJDEO PRASAD vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
1359. CR. MISC./6507/2021 147,148,323,324,3 A.BAIL	1 UPENDRA RAI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1360. CR. MISC./6508/2021 341,458,307,354,3 A.BAIL	1 BHUSHAN @ BHUSHAN BIN vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
1361. CR. MISC./6511/2021 302,201,34 A.BAIL	1 ANIRUDH YADAV @ PANJIYARA @ ANIRUDH PANJIYARA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1362. CR. MISC./6514/2021 366A,34 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G. HARSH SINGH
1363. CR. MISC./6516/2021 414,420 A.BAIL	1 DILIP RAI vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.

1364. CR. MISC./6518/2021 498A,341,323,406, A.BAIL	1 BINOD SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1365. CR. MISC./6519/2021 341,323,342,308,3 A.BAIL	1 NANDU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
1366. CR. MISC./6523/2021 364(A),34 A.BAIL	1 MANTI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1367. CR. MISC./6524/2021 304(B),34 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1368. CR. MISC./6525/2021 30A A.BAIL	1 DHARMENDRA PASWAN @ BHUVAR PASWAN @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1369. CR. MISC./6532/2021 30(A),(D) A.BAIL	1 AKHILESH MANJHI vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G.
1370. CR. MISC./6533/2021 323,324,448,308,5 A.BAIL	1 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI UDAY KUMAR SINGH	A.G.
1371. CR. MISC./6536/2021 any time arrest b A.BAIL	1 BACHANU RAM vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
1372. CR. MISC./6537/2021 147,148,323,307,5 A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1373. CR. MISC./6538/2021 341,323,324,307,3 A.BAIL	1 MUSTAQUE AHMAD @ MUSTAK MIYAN vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	A.G. AJAY KUMAR PANDEY
1374. CR. MISC./6541/2021 307,34 A.BAIL	1 BAJRANGI YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
1375. CR. MISC./6542/2021 341,323,147,149,3 A.BAIL	1 RAVI KANT RAI @ RAVIKANT KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1376. CR. MISC./6543/2021 341,342,147,148,1 A.BAIL	1 SHYAM KUMAR YADAV @ SHYAMU RAI vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
1377. CR. MISC./6545/2021 341,323,307,504 A.BAIL	1 SHYAM BIHARI RAM vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1378. CR. MISC./6551/2021 498A,34 A.BAIL	1 PANKAJ JAGNANI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. DHANNJAY KUMAR NO 2
1379. CR. MISC./6552/2021 a. bail A.BAIL	1 SHANKER DAS @ SHANKER KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1380. CR. MISC./6554/2021 30(a) A.BAIL	1 VISHOK YADAV vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1381. CR. MISC./6555/2021 147,148,149,323,4 A.BAIL	1 PAPPU MIYAN vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
1382. CR. MISC./6557/2021 147,148,149,387,3 A.BAIL	1 PAPPU KUMAR @ ABHAY KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G. RAJESH KUMAR SINHA
1383. CR. MISC./6558/2021 false implication A.BAIL	1 ADARSH KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
1384. CR. MISC./6559/2021 363,366A,34 A.BAIL	1 SANDDEP KUMAR KAUSHAL @ SANDEEP KUMAR KAUSHAL @ S KAUSHAL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. DHANNJAY KUMAR NO 2
1385. CR. MISC./6568/2021 341,323,307,498(A) A.BAIL	1 MAHANAND SINGH vs THE STATE OF BIHAR	KUNDAN RATHORE KAMALA KANT SINGH	A.G. AMRENDRA NARAYAN RAI
1386. CR. MISC./6569/2021 a.bail A.BAIL	1 TUNTUN KUMAR @ TANTAN KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1387. CR. MISC./6570/2021 30(A),56(B) A.BAIL	1 DUGI LAL YADAV @ DURGI LAL YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1388. CR. MISC./6572/2021 406,419,420,471,3 A.BAIL	1 RAGHUNANDAN PRASAD @ RAGHUNANDAN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.

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1389. CR. MISC./6574/2021 30(a) A.BAIL	1 SANDIP YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1390. CR. MISC./6578/2021 8,20(b)(ii)(B),22 A.BAIL	1 VIJAY KUMAR @ VIJAY YADAV vs THE STATE OF BIHAR	RAM NATH SINGH YADAV	A.G.
1391. CR. MISC./6582/2021 363,366a,504,34 A.BAIL	1 NAVEEN RISHI vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1392. CR. MISC./6583/2021 302,34, A.BAIL	1 MANOJ YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1393. CR. MISC./6584/2021 341,323,498A,506 A.BAIL	1 SUJIT GIRI ALIAS SUJIT KUMAR GIRI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G. RAVI KANT KUMAR KUMAR BHARTENDU GIRI
1394. CR. MISC./6586/2021 323,341,325,307,3 A.BAIL	1 CHANDRA SHEKHAR RAI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1395. CR. MISC./6587/2021 272,273, A.BAIL	1 NIRAJ SAH @ NIRAJ KUMAR GUPTA vs THE STATE OF BIHAR	MD. ASLAM ANSARI	A.G.
1396. CR. MISC./6590/2021 188,447,418,420,3 A.BAIL	1 SHEIKH MUNNA vs THE STATE OF BIHAR	ANAND KISHORE CHOUHARY	A.G.
1397. CR. MISC./6591/2021 anticipatory bail A.BAIL	1 MD.WASIM vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. HANSRAJ
1398. CR. MISC./6594/2021 147,149,341,323,3 A.BAIL	1 BIRENDRA GOSWAMI @ BIRENDRA GOSAI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. BIRENDRA KUMAR SINGH VIJAY KUMAR
1399. CR. MISC./6596/2021 A bail. A.BAIL	1 MITHLESH KUMAR MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. VINOD KUMAR
1400. CR. MISC./6601/2021 272,273 A.BAIL	1 PRADIP MUKHIYA vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1401. CR. MISC./6602/2021 304(B),34 A.BAIL	1 RAHMATI vs THE STATE OF BIHAR	RAJ NANDAN PRASAD BRAJESH PRASAD GUPTA	A.G. MRITUNJAY KUMAR
1402. CR. MISC./6603/2021 188,143,283,353,3 A.BAIL	1 ABHAY KUMAR SINGH @ ABHAY SINGH vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY RAJODAY SATYJEET	A.G.
1403. CR. MISC./6607/2021 341,323,504,506,3 A.BAIL	1 SANTOSH SINGH vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. MRITYUNJAY KUMAR UMESH PRASAD
1404. CR. MISC./6608/2021 307,323,34,341,37 A.BAIL	1 LAKSHMI RAI vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G.
1405. CR. MISC./6609/2021 341,323,307,498(A A.BAIL	1 PAPPU YADAV vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
1406. CR. MISC./6611/2021 147,148,149,341,3 A.BAIL	1 SHRAWAN YADAV vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1407. CR. MISC./6615/2021 anitiaptory bai A.BAIL	1 SURENDRA TIWARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1408. CR. MISC./6616/2021 30(a),32(ii),34(i) A.BAIL	1 AKHILESH KUMAR RAI @ AKHILESH KUMAR RAY vs THE STATE OF BIHAR	SACHIN KUMAR	A.G.
1409. CR. MISC./6618/2021 ANTICIPATORY BAIL A.BAIL	1 TAUJI YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH
1410. CR. MISC./6622/2021 304B,201,34 A.BAIL	1 KISHORI PRASAD vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
1411. CR. MISC./6626/2021 147,148,149,341,3 A.BAIL	1 SAMRESH KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1412. CR. MISC./6627/2021 30(a) A.BAIL	1 KAUSHAL KUMAR SINGH @ KARPURI SINGH @ KAPURI SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1413. CR. MISC./6629/2021 25(1-B)A,26,35 A.BAIL	1 BUNNILAL YADAV @ BUNNILAL KUMAR YADAV vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
1414. CR. MISC./6630/2021 341,323,354,379,5 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1415. CR. MISC./6631/2021 147,148,149,341,3 A.BAIL	1 VIPENDRA PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G.

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1416. CR. MISC./6633/2021 147,149,341,323,3 A.BAIL	1 CHANDRIKA YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G RAJ KISHOR PRASAD ASHOK KUMAR
1417. CR. MISC./6635/2021 147,148,149,323,3 A.BAIL	1 PRAMODANAND PRASAD vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
1418. CR. MISC./6641/2021 anticipatory bail A.BAIL	1 SAMBHAV KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G
1419. CR. MISC./6642/2021 147,148,149,447,4 A.BAIL	1 KAMESHWAR TIWARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAJESH KUMAR
1420. CR. MISC./6643/2021 341,323,379,307,5 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1421. CR. MISC./6648/2021 341,323,324,307,3 A.BAIL	1 MD SAINUDDIN @ SAINUDDIN vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G. ANIL PRASAD SINGH
1422. CR. MISC./6650/2021 392 A.BAIL	1 TUNU MIAN @ MD. ASIF vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1423. CR. MISC./6651/2021 379 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G
1424. CR. MISC./6652/2021 Anticipatory bail A.BAIL	1 SHASHI KUMAR KUSHWAHA @ SHASHI KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G.
1425. CR. MISC./6654/2021 147,148,149,341,3 A.BAIL	1 MANOJ THAKUR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIKRAMADIT	A.G
1426. CR. MISC./6657/2021 395,397 A.BAIL	1 PREM CHAND YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1427. CR. MISC./6658/2021 341,323,308,504,3 A.BAIL	1 RAJENDRA PASWAN @ BODHU PASWAN vs THE STATE OF BIHAR	RAJA RAM RAI	A.G.
1428. CR. MISC./6659/2021 341,323,354(A),37 A.BAIL	1 LALO MANJHI @ LALOO MANJHI vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	A.G.
1429. CR. MISC./6662/2021 147,149,341,323,3 A.BAIL	1 UMESH PASWAN vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1430. CR. MISC./6668/2021 392,363 A.BAIL	1 GOLU KUMAR @ RAHUL KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1431. CR. MISC./6670/2021 341,323,302,201,3 A.BAIL	1 BHAIRO RAI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
1432. CR. MISC./6675/2021 379,411 A.BAIL	1 NAVIN KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1433. CR. MISC./6676/2021 406,420,34 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1434. CR. MISC./6677/2021 379,411,188,269,2 A.BAIL	1 BADAL YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
1435. CR. MISC./6679/2021 341,323,324,307,3 A.BAIL	1 JAFRAN ANSARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1436. CR. MISC./6682/2021 272,273,34 A.BAIL	1 RAVI KUMAR @ RAVI KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1437. CR. MISC./6687/2021 302,120(B),34 A.BAIL	1 KIRAN DEVI @ KIRAN KUMARI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
1438. CR. MISC./6688/2021 341,323,307,380,5 A.BAIL	1 MD. NIYAMUL vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1439. CR. MISC./6689/2021 147,148,149,323,3 A.BAIL	1 MANBHARAN YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY
1440. CR. MISC./6691/2021 341,323,354,504,5 A.BAIL	1 MD. WASIM @ SONU @ MD. WASIM ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR SURENDRA KUMAR CHOUBEY	A.G.
1441. CR. MISC./6692/2021 448,341,323,354B A.BAIL	1 BUDHLAL DAS @ BAUDHU DAS @ BUDHLALA DAS @ BUDHLAL KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
1442. CR. MISC./6693/2021 30A A.BAIL	1 PRAWEEEN KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G
1443. CR. MISC./6696/2021 447,341,323,354A, A.BAIL	1 PITAMBAR SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.

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1444. CR. MISC./6697/2021 30A A.BAIL	1	BIKASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1445. CR. MISC./6698/2021 ANTICIPATORY BAIL A.BAIL	1	SUNIL KUMAR SUMAN@ SUNIL YADAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G.
1446. CR. MISC./6699/2021 302,304(B),201,34 A.BAIL	1	NOORSABA KHATOON @ SABIYA KHATOON vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1447. CR. MISC./7644/2021 anticipatory bail A.BAIL	1	LADDU YADAV @ LADDU CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1448. CR. MISC./7645/2021 341,342,343,323,3 A.BAIL	1	RAJU PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1449. CR. MISC./7646/2021 420,120B, A.BAIL	1	KUNAL KUMAR@CHIKKU vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
1450. CR. MISC./7649/2021 30A A.BAIL	1	MANOJ MANJHI vs THE STATE OF BIHAR	SAMEER RANJAN	A.G.
1451. CR. MISC./7652/2021 363,366,504,506, A.BAIL	1	SAHMAT RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1452. CR. MISC./7653/2021 366A,34 A.BAIL	1	MANMATI DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1453. CR. MISC./7654/2021 30(A) A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	RAMANUJ TIWARY	A.G.
1454. CR. MISC./7659/2021 395 A.BAIL	1	DHRAMRAJ KUMAR ALIAS NEPALI KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	A.G.
1455. CR. MISC./7660/2021 341,323,307,354(B A.BAIL	1	JHUNJHUN THAKUR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1456. CR. MISC./7662/2021 341,323,324,307,5 A.BAIL	1	RANJEET KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1457. CR. MISC./7663/2021 anticipatory bail A.BAIL	1	DEORAJ BIND @ DEORAJ KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1458. CR. MISC./7664/2021 147,148,341,323,3 A.BAIL	1	SATAN MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1459. CR. MISC./7666/2021 147,148,149,341,3 A.BAIL	1	CHAMELI DEVI vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. VINOD KUMAR BINDESWARI SINGH
1460. CR. MISC./7667/2021 354(B) A.BAIL	1	MD. IMTIYAZ vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1461. CR. MISC./7669/2021 304B,34 A.BAIL	1	CHANDRA SHEKHAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	A.G.
1462. CR. MISC./7673/2021 341,323,324,326,5 A.BAIL	1	JANKI MAHTO vs THE STATE OF BIHAR	SUMEET KUMAR SINGH ALKA SINGH BINOD KUMAR SINGH	A.G.
1463. CR. MISC./7677/2021 147,341,323,325,3 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1464. CR. MISC./7679/2021 323,324,341,307,4 A.BAIL	1	MD. AMRUDDIN vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G. MILIND KUMAR MISHRA
1465. CR. MISC./7681/2021 448,376 A.BAIL	1	MD. TAZEMUL HAQUE vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
1466. CR. MISC./7682/2021 302,201,34 A.BAIL	1	RAKESH CHOUDHARY @ RAKESH SAHNI @ RAMESH CHOUDHARY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
1467. CR. MISC./7683/2021 147,148,149,341,3 A.BAIL	1	SITA RAM YADAV vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
1468. CR. MISC./7684/2021 30A A.BAIL	1	AJAY SINGH @ AJAY KUMAR SINGH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.

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1469. CR. MISC./7688/2021 30A,32-1,32-3,41- A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR NISHANT KUMAR SINHA	A.G.
1470. CR. MISC./7689/2021 30A A.BAIL	1	RUDAL PASWAN vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
1471. CR. MISC./7692/2021 341,323,324,504,5 A.BAIL	1	MD. JAWED @ SHAHNAWAZ @ SHANAWAZ vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G.
1472. CR. MISC./7694/2021 447,341,323,324,3 A.BAIL	1	PANNALAL MAHATO @ DHENGI MAHATO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1473. CR. MISC./7696/2021 anticipatory bail A.BAIL	1	RAM JATAN MAHTO vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1474. CR. MISC./7697/2021 341,323,324,308,3 A.BAIL	1	SAPNA KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1475. CR. MISC./7700/2021 7 A.BAIL	1	RAM EKBAL YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1476. CR. MISC./7702/2021 304(B),34 A.BAIL	1	MANOJ PASWAN vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1477. CR. MISC./7704/2021 356,379,34 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1478. CR. MISC./7705/2021 anticipatory bail A.BAIL	1	RAVINDRA SAHANI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1479. CR. MISC./7707/2021 30,30(a),38,41 A.BAIL	1	SOMU KUMAR SINGH @ SHAMRESH BHADUR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1480. CR. MISC./7711/2021 anticipatory bail A.BAIL	1	RAMCHANDRA GUPTA @ RAM KUMAR @ RAMCHANDRA BHAGAT vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1481. CR. MISC./7714/2021 30(d),32(b) A.BAIL	1	VIJAY SAW @ AJIT KUMAR vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
1482. CR. MISC./7716/2021 120(B),414,272,27 A.BAIL	1	RAM DAYAL MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1483. CR. MISC./7717/2021 363,366-A A.BAIL	1	SHARDA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
1484. CR. MISC./7718/2021 147,148,149,188,3 A.BAIL	1	MD. CHAND vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1485. CR. MISC./7720/2021 341,323,354(B),50 A.BAIL	1	AKLESH KUMAR @ AKHILESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
1486. CR. MISC./7721/2021 30A A.BAIL	1	DHARMENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1487. CR. MISC./7723/2021 30(a) A.BAIL	1	KRANTI BHUIYA @ KRANTI RIKIYASAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1488. CR. MISC./7724/2021 30(a) A.BAIL	1	PARMESHWAR YADAV vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
1489. CR. MISC./7726/2021 341,307,323,324,3 A.BAIL	1	SUBODH SINGH @ SUBODH KUMAR SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G. ARUN KUMAR SINGH
1490. CR. MISC./7729/2021 385,386,307,504,5 A.BAIL	1	ANKIT KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1491. CR. MISC./7734/2021 302,34 A.BAIL	1	SUBODH KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1492. CR. MISC./7736/2021 147,148,149,341,3 A.BAIL	1	BALRAM PANDIT vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHANKAR	A.G. MD. NAUSHAD UZZOHA
1493. CR. MISC./7737/2021 366,376,312,504,3 A.BAIL	1	GUFRAAN ALI @ GOLU vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G. SANJAY KUMAR PANDEY NO.5 SANJAY KUMAR PANDEY NO.5

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1494. CR. MISC./7745/2021 341,323,324,307,3 A.BAIL	1	JHARKU BAHARDAR @ BINDEWARI BAHARDAR @ BINDESHWARI BAHARDAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1495. CR. MISC./7750/2021 341,323,324,307,5 A.BAIL	1	NAGENDRA SINGH @ NARENDRA SINGH vs THE STATE OF BIHAR	RITESH KUMAR	A.G.
1496. CR. MISC./7751/2021 30(a) A.BAIL	1	KARAN KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1497. CR. MISC./7753/2021 147,149,341,323,3 A.BAIL	1	RANJEET SINGH @ DABLU SINGH @ DABLU vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1498. CR. MISC./7754/2021 4,40 OF BIHAR ILL A.BAIL	1	PRAMOD YADAV vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G.
1499. CR. MISC./7756/2021 Anticipatory bail A.BAIL	1	ANIRUDH KUMAR vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	A.G.
1500. CR. MISC./7762/2021 465,466,420, A.BAIL	1	SABIR KHAN vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. MD. NADIM SERAJ SHAILESH KUMAR
1501. CR. MISC./7763/2021 420,467,468,272,2 A.BAIL	1	BABLU MISHRA @ RANJEET KUMAR @ BABLOO MISHRA vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1502. CR. MISC./7765/2021 307,341,324,427,3 A.BAIL	1	RAJGIR CHANDRAVANSHI vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G.
1503. CR. MISC./7766/2021 3 A.BAIL	1	RITESH KUMAR YADAV @ RITESH YADAV @ CHHOTU vs THE STATE OF BIHAR	RINA SINHA	A.G.
1504. CR. MISC./7768/2021 420,34 A.BAIL	1	AMARJEET SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
1505. CR. MISC./7771/2021 30(a) A.BAIL	1	SATYENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
1506. CR. MISC./7778/2021 498(A) A.BAIL	1	SUBODH SHAH vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1507. CR. MISC./7780/2021 147,148,149,323,3 A.BAIL	1	RAJU RAJAK vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1508. CR. MISC./7781/2021 30(a) A.BAIL	1	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1509. CR. MISC./7782/2021 272,273 A.BAIL	1	PROMOD SAHANI @ PROMOD KUMAR SAHANI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1510. CR. MISC./7783/2021 448,341,323,354(B) A.BAIL	1	MASRUDDIN vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
1511. CR. MISC./7784/2021 341,323,324,325,3 A.BAIL	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	UDAY SHANKAR CHOUDHARY	A.G.
1512. CR. MISC./7785/2021 342,147,148,149,1 A.BAIL	1	KAPIDEW BISHWAS @ KAPILDEO KUMAR BISHWAS @ KAPILDEV KUMAR BISHWAS vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1513. CR. MISC./7790/2021 414,34 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
1514. CR. MISC./7792/2021 341,323,504,379,3 A.BAIL	1	MUNNA SINGH @ RAVINDRA SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1515. CR. MISC./7800/2021 cr misc A.BAIL	1	RIPUSUDAN DUBEY @ RIPUSUDAN DWIVEDI vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G.
1516. CR. MISC./7801/2021 272,273 A.BAIL	1	RAMJI YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH	A.G.
1517. CR. MISC./7803/2021 30(a) A.BAIL	1	GANDHI SINGH vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
1518. CR. MISC./7808/2021 379,411 A.BAIL	1	RUPESH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1519. CR. MISC./7809/2021 147,148,149,307,4 A.BAIL	1	MD. ASLAM @ ACHHO vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH	A.G. MD. NAJMUL HODDA



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1520. CR. MISC./7811/2021 30(a) A.BAIL	1	SUSHIL KUSHWAHA @ SUSHIL KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1521. CR. MISC./7812/2021 334,323,337,338,5 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	AJIT RANJAN KUMAR RAGHWENDRA KUMAR PRASAD	A.G.
1522. CR. MISC./7813/2021 anticipatory bail A.BAIL	1	DHIRENDRA KUMAR @ DHIRENDRA YADAV @ LUTAN YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
1523. CR. MISC./7816/2021 30(a),35,38 A.BAIL	1	NARESH MAHTO @ MALIK MAHTO @ RAJENDRA MAHTO @ RAJENDRA SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1524. CR. MISC./7819/2021 447,341,323,324,3 A.BAIL	1	JHANJHAT SAH @ NIRANJAN KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1525. CR. MISC./7820/2021 408,419,467,468,4 A.BAIL	1	PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	A.G.
1526. CR. MISC./7823/2021 406,409,420,467,4 A.BAIL	1	BABY KUMARI vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	A.G.
1527. CR. MISC./7824/2021 448,341,323,325,5 A.BAIL	1	AJAY YADAV @ AJAY KUMAR YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1528. CR. MISC./7825/2021 30(a) A.BAIL	1	BHONDU @ BHONDU CHAUDHARY @ SHALESH KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHPA RAJ SINGH	A.G.
1529. CR. MISC./7826/2021 341,342,323,504,5 A.BAIL	1	RAHIL ALIAS MD RAHIL AKHTAR ALIAS RAHIL AKHTAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1530. CR. MISC./7828/2021 302,201,34 A.BAIL	1	SOHAN KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1531. CR. MISC./7833/2021 342,323,307,498(A) A.BAIL	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
1532. CR. MISC./7838/2021 498(A),341,323,50 A.BAIL	1	HARE RAM VERMA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1533. CR. MISC./7841/2021 30A A.BAIL	1	TINKU SINGH @ TINKU KUMAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1534. CR. MISC./7845/2021 498(A),354,379 A.BAIL	1	RAVI RANJAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1535. CR. MISC./7847/2021 341,323,324,307,3 A.BAIL	1	MD. TABARAQUE @ MOHAMMAD TABARAK vs THE STATE OF BIHAR	NITESH KUMAR OM PRASAD	A.G.
1536. CR. MISC./7852/2021 147,148,149,341,3 A.BAIL	1	SAMSHER vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1537. CR. MISC./7853/2021 366 A.BAIL	1	RAJESH KUMAR @ RAJESH MAHTO vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR	A.G.
1538. CR. MISC./7854/2021 304(B),34 A.BAIL	1	UMESH MAHTO vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
1539. CR. MISC./7858/2021 ANTICIPATORY BAIL A.BAIL	1	NAVIN BHAGAT @ NAVIN KUMAR BHAGAT vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
1540. CR. MISC./7860/2021 379,420 A.BAIL	1	HARENDRA KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1541. CR. MISC./7861/2021 302,34 A.BAIL	1	MANTU SHARMA @ MANTU KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. ARVIND PRASAD SINGH ARVIND PRASAD SINGH
1542. CR. MISC./7870/2021 272,273,34 A.BAIL	1	HIRA KUMAR @ HIRA MANDAL vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
1543. CR. MISC./7880/2021 30(A) A.BAIL	1	MANOJ KUMAR YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1544. CR. MISC./7881/2021 147,148,149,341,3 A.BAIL	1	RAVI SHANKAR YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
1545. CR. MISC./7886/2021 341,323,328,302,3 A.BAIL	1	MD. ATABUR RAHMAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.

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1546. CR. MISC./7889/2021 419,420 A.BAIL	1	AJMAL ANSARI @ CHHOTU ANSARI @ CHHOTE ANSARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1547. CR. MISC./8826/2021 cr misc A.BAIL	1	MOSMAT MANNI DEVI @ MANNI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1548. CR. MISC./8829/2021 420,409,467,468,4 A.BAIL	1	LAKSHMI NARAYAN vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
1549. CR. MISC./8837/2021 420 A.BAIL	1	PRABHU MANDAL vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1550. CR. MISC./8849/2021 304B,34 A.BAIL	1	BHOLA MIAN vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G. LOKESH KUMAR SINGH
1551. CR. MISC./8850/2021 341,323,379,427,5 A.BAIL	1	ARJUN MAHTO vs STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1552. CR. MISC./8852/2021 341,323,324,307,5 A.BAIL	1	RAM GOVIND YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G. AJAY KUMAR
1553. CR. MISC./8858/2021 147,148,149,341,4 A.BAIL	1	RAVI YADAV @ ARVIND KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1554. CR. MISC./8860/2021 341,323,504,307,3 A.BAIL	1	SHUBHAM SINGH @ SHUBHAM KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1555. CR. MISC./8861/2021 30A A.BAIL	1	BIRENDRA PASWAN @ BIRENDRA KUMAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1556. CR. MISC./8862/2021 341,323,325,326,3 A.BAIL	1	BHAGYA LAXMI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1557. CR. MISC./8871/2021 8(c),9(a),21,25,2 A.BAIL	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	KUMAR RANJIT RANJAN	A.G. RADHIKA RAMAN
1558. CR. MISC./8872/2021 498A,504,34, A.BAIL	1	NITISH KUMAR @ NITISH KUMAR SINGH vs THE STATE OF BIHAR	ANAND KUMAR	A.G.
1559. CR. MISC./8873/2021 341,323,324,307,5 A.BAIL	1	AMARNATH RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. DEVENDRA KUMAR
1560. CR. MISC./8875/2021 30(a) A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G.
1561. CR. MISC./8876/2021 272,273, A.BAIL	1	BIRBAL RAI @ BIRBAL vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1562. CR. MISC./8882/2021 147,148,149,341,3 A.BAIL	1	KISHORI MISTRI vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY MANISH KUMAR NO2	A.G.
1563. CR. MISC./8883/2021 341,323,324,379,5 A.BAIL	1	HARENDRA YADAV vs THE STATE OF BIHAR	KAUSHAL KISHORE MISHRA	A.G.
1564. CR. MISC./8887/2021 147,148,149,323,3 A.BAIL	1	CHHOTE LAL CHAUHAN @ ISHWARI PRASAD vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1565. CR. MISC./8892/2021 apprehension of a A.BAIL	1	BALLAM RAI vs THE STATE OF BIHAR	NITYANAND	A.G.
1566. CR. MISC./8894/2021 anticipatory bail A.BAIL	1	SONU KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	A.G.
1567. CR. MISC./8895/2021 341,323,325,307,3 A.BAIL	1	LAL BHADUR RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1568. CR. MISC./8897/2021 30(a) A.BAIL	1	CHUN CHUN KUMAR @ CHANDAN vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
1569. CR. MISC./8900/2021 341,323,324,307,5 A.BAIL	1	RAJKUMAR YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G.
1570. CR. MISC./8901/2021 457,380,511 A.BAIL	1	PRAVEEN PRASAD @ PRAVEEN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1571. CR. MISC./8904/2021 anticipatory bail A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR PAWAN KUMAR BHUBNESHWAR PRASAD	A.G.
1572. CR. MISC./8905/2021 341,342,307,302,1 A.BAIL	1	PAWAN KUMAR @ PAWAN YADAV vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1573. CR. MISC./8907/2021 30(a),35,45 A.BAIL	1	SANTOSH KUMAR RAY @ SANTOSH KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.

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1574. CR. MISC./8908/2021 341,323,406,420,5 A.BAIL	1 PUNITA DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1575. CR. MISC./8910/2021 Grand Antisipator A.BAIL	1 ASHISH RAM @ ASHISH KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1576. CR. MISC./8911/2021 302, A.BAIL	1 CHHATTU CHAURASIA vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
1577. CR. MISC./8913/2021 30(A) A.BAIL	1 JINDA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1578. CR. MISC./8917/2021 147,341,323,324,4 A.BAIL	1 VIRENDRA MEHTA @ BIRENDRA KUMAR MEHTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1579. CR. MISC./8921/2021 147,148,149,341,3 A.BAIL	1 BIKKU SINGH @ BIKU SINGH vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
1580. CR. MISC./8930/2021 304(B),34 A.BAIL	1 VINOD RAM vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1581. CR. MISC./8935/2021 363,366,34 A.BAIL	1 AJAHAR KHAN @ MD. AJAHAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1582. CR. MISC./8936/2021 30(a) A.BAIL	1 DHIRTA KUMAR @ KARAN KUMAR @ KARUN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1583. CR. MISC./8937/2021 304(B),201,34 A.BAIL	1 LAL BABU CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1584. CR. MISC./8938/2021 420,120(B) A.BAIL	1 BIJAY KUMAR SINGH @ VIJAY KUMAR SINGH vs THE STATE THROUGH C.B.I.	AMARENDRA NATH VERMA KIRTI RANJAN	K.N.SINGH (ADSG)
1585. CR. MISC./8939/2021 323,324,341,342,3 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SATYENDRA KUMAR	A.G.
1586. CR. MISC./8943/2021 147,149,323,307,3 A.BAIL	1 SUJEET YADAV vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	A.G.
1587. CR. MISC./8944/2021 324,302,34 A.BAIL	1 SURAT PASWAN vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA	A.G.
1588. CR. MISC./8945/2021 504,506,326,307,3 A.BAIL	1 CHHOTE YADAV @ CHOTU YADAV @ CHOTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. TILAK SAO RAJESH MOHAN
1589. CR. MISC./8946/2021 302,201,34 A.BAIL	1 ANKIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1590. CR. MISC./8948/2021 regular bail A.BAIL	1 ASHOK SAHANI @ SUKHA SAHANI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1591. CR. MISC./8954/2021 376,34 A.BAIL	1 RAM KUMAR SAHANI vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G. DEEPAK KUMAR SINGH
1592. CR. MISC./8956/2021 30-A A.BAIL	1 OSHIHAR RAM vs THE STATE OF BIHAR	YOGENDRA TIWARI VIJAY BARDHAN PANDEY	A.G.
1593. CR. MISC./8963/2021 414,34 A.BAIL	1 SAMSDAD ANSARI @ SAMSDAD AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1594. CR. MISC./8965/2021 341,323,188,353,5 A.BAIL	1 ARVIND MISHRA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
1595. CR. MISC./8973/2021 147,148,149,341,3 A.BAIL	1 TINKU SINGH vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH
1596. CR. MISC./8975/2021 498A,323,504,506, A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. ANIL KUMAR SINGH
1597. CR. MISC./8976/2021 30-1,37-2,3 A.BAIL	1 RAHUL YADAV @ RAHUL KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	A.G.
1598. CR. MISC./8978/2021 criminal misc A.BAIL	1 RAVI KUMAR ALIAS RAVI PRASAD vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1599. CR. MISC./8979/2021 341,323,324,307,3 A.BAIL	1 MOTILAL YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
1600. CR. MISC./8987/2021 30A A.BAIL	1 CHAMRU PASWAN @ NARESH KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.

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1601. CR. MISC./8995/2021 30(a) A.BAIL	1 BIDDI SAW @ VIDYA SAW vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1602. CR. MISC./8997/2021 302,34 A.BAIL	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MADHURESH SINGH	A.G. SUMIT KUMAR RAJESH KUMAR SINGH
1603. CR. MISC./9001/2021 30(a) A.BAIL	1 SUMIT KUMAR @ ANTU vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1604. CR. MISC./9003/2021 30(a) A.BAIL	1 MD. USMAN RAEEN vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1605. CR. MISC./9006/2021 30(a) A.BAIL	1 SURENDAR PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1606. CR. MISC./9009/2021 147,341,323,307,5 A.BAIL	1 DEEPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1607. CR. MISC./9010/2021 302,201,34 A.BAIL	1 MAHESH CHOUHAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1608. CR. MISC./9011/2021 341,323,307,427,3 A.BAIL	1 SIKANDAR ALI@ SIKANDAR@ RAJA@ MD SIKANDAR ALI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1609. CR. MISC./9013/2021 Anticipatory bail A.BAIL	1 RAJENDRA SAHNI vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
1610. CR. MISC./9015/2021 341,323,324,307,5 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
1611. CR. MISC./9016/2021 30A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1612. CR. MISC./9018/2021 30(a) A.BAIL	1 MD. KAMAL vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
1613. CR. MISC./9022/2021 147,149,341,323,3 A.BAIL	1 KRISHNA RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1614. CR. MISC./9027/2021 30,30-A A.BAIL	1 MANJAY RAY @ MANORANJAN KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G.
1615. CR. MISC./9028/2021 any time arrest b A.BAIL	1 RAJAN THAKUR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
1616. CR. MISC./9029/2021 302,341,323,307,3 A.BAIL	1 RAHUL CHAUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. GIRIDHAR GOPAL TIWARY ARVNENDRA KUMAR THAKUR SATYENDRA PRASAD
1617. CR. MISC./9030/2021 30,A,32,-2,41-1 A.BAIL	1 JITENDRA RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1618. CR. MISC./9031/2021 30(a) A.BAIL	1 SHAMBHU PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1619. CR. MISC./9034/2021 420,467,468,471,1 A.BAIL	1 RABINDRA KUMAR RAY vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
1620. CR. MISC./9036/2021 30-A A.BAIL	1 PANKAJ RAY @ PANKAJ KR. RAY vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1621. CR. MISC./9038/2021 30-A A.BAIL	1 GAUTAM KUMAR @ CHUNNU vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G.
1622. CR. MISC./9039/2021 341,323,324,307,5 A.BAIL	1 SANGITA DEVI vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G.
1623. CR. MISC./9041/2021 Earlier enmity an A.BAIL	1 MANOJ RAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1624. CR. MISC./9042/2021 341,323,324,307,3 A.BAIL	1 TUNTUN RAJAK vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
1625. CR. MISC./9047/2021 147,148,149,452,4 A.BAIL	1 DHUNNI QURAIISHI @ ISRAIL QURAIISHI vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G.
1626. CR. MISC./9048/2021 341,323,332,333,1 A.BAIL	1 SANJAY SINGH @SANJAY KUMAR @ SANJAY KUMAR SINGH@ KUMAR SANJAY SINGH vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
1627. CR. MISC./9049/2021 anticipatory bail A.BAIL	1 SAMEER KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.

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1628. CR. MISC./9051/2021 467,468,471,420 A.BAIL	1	BALIRAM SHARMA @ BALIRAM PRASAD SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1629. CR. MISC./9052/2021 30A A.BAIL	1	ANIL RAI vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1630. CR. MISC./9053/2021 341,323,307,385,3 A.BAIL	1	NARENDRA RAM vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G. CHHOTE LAL MISHRA
1631. CR. MISC./9057/2021 341,342,323,384,3 A.BAIL	1	ARBIND KUMAR @ DILIP KUMAR MAHTO vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1632. CR. MISC./9058/2021 379,411,413,414,4 A.BAIL	1	SONU SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1633. CR. MISC./9059/2021 448,341,323,376,5 A.BAIL	1	IJHAR MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1634. CR. MISC./9060/2021 147,148,149,341,3 A.BAIL	1	MUNA RAI @ AKHILESH KUMAR vs THE STATE OF BIHAR	JAI SHANKAR PATHAK	A.G.
1635. CR. MISC./9062/2021 498-A A.BAIL	1	BRAJESH KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. KRISHNA KANT SINGH
1636. CR. MISC./9063/2021 498A,34 A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	KAMAL KISHORE JHA ROUNAK KUMAR SINGH (PANKAJ)	A.G.
1637. CR. MISC./9066/2021 302,304B,34 A.BAIL	1	NAWAL CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1638. CR. MISC./9069/2021 30A A.BAIL	1	SUDHIR SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR ARYA ACHINT DHANESHWAR VASHIST	A.G.
1639. CR. MISC./9070/2021 147,148,149,341,3 A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
1640. CR. MISC./9071/2021 30(a) A.BAIL	1	UPENDRA KUMAR @ UPENDRA SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1641. CR. MISC./9072/2021 30A A.BAIL	1	SWETA KUMARI vs THE STATE OF BIHAR	PRASHANT KUMAR AMULYA CHINETRA	A.G.
1642. CR. MISC./9073/2021 366-A,120B A.BAIL	1	PRAFUL SHARMA @ PRAFULLA SHARMA @ PRAFUL ROY @ PRAFUL RAY vs THE STATE OF BIHAR	MD. QUMRUL HODA	A.G.
1643. CR. MISC./9074/2021 272,273 A.BAIL	1	PRAMOD RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1644. CR. MISC./9075/2021 342,338,307,325,3 A.BAIL	1	MANTOSH RAM @ MATOSH KUMAR RAM vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
1645. CR. MISC./9076/2021 366A A.BAIL	1	ADARSH KUMAR @ ADARSH PRIYARANJAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1646. CR. MISC./9085/2021 NGT ACT A.BAIL	1	PRADIP YADAV vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPTT. OF BIHAR MINES AND MINERAL, BIHAR, PATNA.	SANJEEV KUMAR MIRTUNJAY KUMAR MISHRA	A.G.
1647. CR. MISC./10181/2021 30A,36 A.BAIL	1	SHIV KUMAR GUPTA @GUDDAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1648. CR. MISC./10182/2021 30A A.BAIL	1	NARESH KUSHWAHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1649. CR. MISC./10183/2021 341,323,325,379,3 A.BAIL	1	MD. SHOHRAB @ SOHRAB ALAM vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
1650. CR. MISC./10184/2021 341,323,379,498(A A.BAIL	1	AWDHESH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.

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1651. CR. MISC./10188/2021 30-A A.BAIL	1 UMESH RAI vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1652. CR. MISC./10190/2021 399,402,411,412,4 A.BAIL	1 MD. MOKHTAR ANSARI@ MD. MOKHTAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ANGAD KUNWAR	A.G.
1653. CR. MISC./10192/2021 498A A.BAIL	1 KUNDAN KUMAR YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1654. CR. MISC./10193/2021 406,409,420,120(B A.BAIL	1 ASHOK SARDAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1655. CR. MISC./10197/2021 363,366(A)34 A.BAIL	1 SHAILENDRA MANDAL @SHALENDER MANDAL@SHAILENDRA KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
1656. CR. MISC./10200/2021 anticipatory bail A.BAIL	1 VICKY ANAND KUMAR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA	A.G.
1657. CR. MISC./10203/2021 302,120(B),504,34 A.BAIL	1 MD. NAFEES @ NAFISH vs THE STATE OF BIHAR	SHAILESH KUMAR ZAINUL ABEDIN	A.G. ARBIND KUMAR SINGH PRATIVA KUMARI
1658. CR. MISC./10204/2021 341,323,324,337,3 A.BAIL	1 RUBY OJHA @ ARCHANA OJHA vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G. SHEO JEE MISHRA
1659. CR. MISC./10206/2021 341,323,384,379,5 A.BAIL	1 RAJESH KUMAR @ RAJESH PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1660. CR. MISC./10207/2021 135 A.BAIL	1 ANJAN PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1661. CR. MISC./10208/2021 30(a),41(i) A.BAIL	1 VIJAY PASI @ VIJAY KUMAR CHOUDHARY vs THE STATE OF BIHAR	RAJESH RANJAN MARIA NAZIR ATUL SHANKAR SHAKTI SUMAN KUMAR	A.G.
1662. CR. MISC./10210/2021 147,149,323,324,3 A.BAIL	1 MOHAMMAD TAHIR SHEKH @ MD TAHIR vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
1663. CR. MISC./10212/2021 341,323,354B,380, A.BAIL	1 NAZIM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1664. CR. MISC./10213/2021 147,149,341,323,3 A.BAIL	1 SUBHASH MAHTO @ SUBHASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR	A.G.
1665. CR. MISC./10214/2021 30(a) A.BAIL	1 UMESH BHUIYAN vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1666. CR. MISC./10217/2021 anticipatory bail A.BAIL	1 AMIT MAHTO @ AMIT KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1667. CR. MISC./10226/2021 272,273 A.BAIL	1 GIRDHARI PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	A.G.
1668. CR. MISC./10231/2021 147,148,149,342,3 A.BAIL	1 MD. NASIB vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1669. CR. MISC./10232/2021 302,34 A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1670. CR. MISC./10233/2021 341,323,302,34, A.BAIL	1 DEEPAK MAHTO @ DUKHAN MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. GANESH PRASAD SINGH
1671. CR. MISC./10239/2021 353,307,401,504,3 A.BAIL	1 SAURABH THAKUR @ TILAK @ BAUA vs THE STATE OF BIHAR	ANJU JHA BHAVENDRA JHA	A.G.
1672. CR. MISC./10240/2021 30(a) A.BAIL	1 BIRENDAR CHOUDHARI vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI BINOD KUMAR PANDEY	A.G.
1673. CR. MISC./10243/2021 30,30(a),38 A.BAIL	1 BUJUN RAI @ GUJUN RAI @ SHIV JEE RAI @ SUDHIR KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
1674. CR. MISC./10244/2021 306 A.BAIL	1 SHANKAR RAI vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET MISHRA	A.G.
1675. CR. MISC./10246/2021 147,148,149,302 A.BAIL	1 SADDAM HUSSAIN vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G. RAM ADYA SINGH ARJUN PRASAD

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1676. CR. MISC./10251/2021 341,323,307,354(B A.BAIL	1 HARENDRA PATEL @ HARENDRA PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINGH JYOTSNA RANI MISHRA	A.G.
1677. CR. MISC./10253/2021 363,366(A),34 A.BAIL	1 MRS MANJU DEVI vs THE STATE OF BIHAR	SUBESH SHARMA	A.G. CHANDRA MOHAN JHA
1678. CR. MISC./10255/2021 anticipatory bail A.BAIL	1 MUNNA RAI vs THE STATE OF BIHAR	DIN BANDHU MISHRA	A.G.
1679. CR. MISC./10258/2021 459,324,307,498A, A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1680. CR. MISC./10260/2021 147,148,323,452,3 A.BAIL	1 RAMESH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1681. CR. MISC./10262/2021 323,307,506,34 A.BAIL	1 SIMANT KUMAR SINGH@CHHOTU vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1682. CR. MISC./10263/2021 188,379 A.BAIL	1 NAWLESH KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1683. CR. MISC./10264/2021 379,420, A.BAIL	1 PRAKASH KUMAR vs THE STATE OF BIHAR	KUMAR NIKHIL RAJEN SAHAY	A.G.
1684. CR. MISC./10265/2021 341,307,379,34 A.BAIL	1 BEHAN BEGUM @ BIBI ROZY vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	A.G.
1685. CR. MISC./10267/2021 302,201,34, A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR RAJIV RANJAN SINGH	A.G.
1686. CR. MISC./10268/2021 147,148,341,323,3 A.BAIL	1 LALTUS YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1687. CR. MISC./10269/2021 341,323,307,379,5 A.BAIL	1 SIDHESHWAR YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. ARJUN PRASAD
1688. CR. MISC./10271/2021 302,34 A.BAIL	1 SHANKAR MUNDA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1689. CR. MISC./10273/2021 Anticipatory Bail A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1690. CR. MISC./10276/2021 341,323,307,379,5 A.BAIL	1 RUPAN RAVIDAS vs THE STATE OF BIHAR	RAJU PRASAD MITHILESH KUMAR UPADHYAY	A.G.
1691. CR. MISC./10282/2021 323,341,504,498(A A.BAIL	1 MD. ALAUDDIN @ ALAUDDIN vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
1692. CR. MISC./10283/2021 anticipatory bail A.BAIL	1 LALBABU RAI vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY	A.G.
1693. CR. MISC./10284/2021 147,148,149,341,3 A.BAIL	1 DEEPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
1694. CR. MISC./10285/2021 427,188,323,353,5 A.BAIL	1 ATUL @ ATUL KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1695. CR. MISC./10286/2021 304(B),201,34 A.BAIL	1 INDAL SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. SANJEEV KUMAR
1696. CR. MISC./10287/2021 302,34 A.BAIL	1 RAJNISH KUMAR RAI @ RAJNISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR RAM NIBASH PRASAD	A.G.
1697. CR. MISC./10289/2021 30(a) A.BAIL	1 BAUA JHA @ SHAILENDRA THAKUR vs THE STATE OF BIHAR	MRIGENDRA KUMAR SINGH MOHIT RAJ ANKIT KUMAR	A.G.
1698. CR. MISC./10300/2021 30(a) A.BAIL	1 SHIV PRAKASH SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1699. CR. MISC./10301/2021 30(a) A.BAIL	1 MOST. SUSHEELA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1700. CR. MISC./10304/2021 341,323,324,307,3 A.BAIL	1 BADAN YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. DHARAMVEER
1701. CR. MISC./10305/2021 30A A.BAIL	1 PRITAM MANDAL @ REMANT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1702. CR. MISC./10310/2021 341,323,324,307,3 A.BAIL	1 TUNTUN SINGH @ RANDHIR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.

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1703. CR. MISC./10313/2021 342,323,324,326,3 A.BAIL	1 PRADEEP KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH NIKESH KUMAR PANDEY	A.G. ARBIND KUMAR
1704. CR. MISC./10314/2021 363,366A, A.BAIL	1 MD. AMZAD @ NAKKU vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1705. CR. MISC./10316/2021 420,406,34 A.BAIL	1 ARUN KUMAR SRIVASTAVA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. ASHISH GIRI PRANAV KUMAR
1706. CR. MISC./10317/2021 498A,313,354,506, A.BAIL	1 RANDHIR KUMAR MISHRA @ RANDHIR MISHRA vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. MANJEET KUMAR MISHRA
1707. CR. MISC./10319/2021 302,201,34 A.BAIL	1 DHANAI SAH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1708. CR. MISC./10320/2021 270,272,34 A.BAIL	1 ANKIT GUPTA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1709. CR. MISC./10322/2021 30A,34,36,38,41-I A.BAIL	1 GEETA UPADHYAY vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1710. CR. MISC./10324/2021 379,411,188,269,2 A.BAIL	1 SHIV NARAYAN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1711. CR. MISC./10325/2021 341,323,308,354,3 A.BAIL	1 RANJAY YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA SUDHIR KUMAR MISHRA	A.G.
1712. CR. MISC./10327/2021 323,341,342,307,3 A.BAIL	1 SITA RAM SHARMA ALIAS SITARAM MISTRI AND ANOTHER vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. KAUSHLENDRA KUMAR SUBHASH PATEL
1713. CR. MISC./10329/2021 30A A.BAIL	1 KISHOR PATEL @ KISHOR PRASAD vs THE STATE OF BIHAR	DHRAMVEER	A.G.
1714. CR. MISC./10330/2021 406,409,420,34 A.BAIL	1 LALITA DEVI vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
1715. CR. MISC./10332/2021 341,342,307,302,1 A.BAIL	1 LALAN KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1716. CR. MISC./10334/2021 341,303,498(A),50 A.BAIL	1 VIJAY RAI @ VIJAY KUMAR RAY vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G. ANUJ KUMAR SHRIVASTAVA RAJ SHEKHAR
1717. CR. MISC./10339/2021 272,273 A.BAIL	1 JAGARNATH SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND DIWAKAR PRASAD KARN	A.G.
1718. CR. MISC./10340/2021 498A,406,34 A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1719. CR. MISC./10341/2021 25(1-B)A,26,35 A.BAIL	1 MANTOSH KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1720. CR. MISC./10343/2021 341,323,324,325,3 A.BAIL	1 PRAMESHWAR DAS vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	A.G.
1721. CR. MISC./10344/2021 147,148,149,341,3 A.BAIL	1 MD USMAN @ USMAN vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G.
1722. CR. MISC./10345/2021 147,149,342,341,3 A.BAIL	1 RAVI MOHAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RABINDRA KUMAR	A.G.
1723. CR. MISC./10347/2021 379 A.BAIL	1 MANOJ KUMAR YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
1724. CR. MISC./10350/2021 498A,323,504,34 A.BAIL	1 KUMAR SOBODH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY MANISH KUMAR NO2	A.G.
1725. CR. MISC./10353/2021 anticipatory bail A.BAIL	1 KHILENDRA KUMAR JHA vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G. SATYENDRA RAI SHEKHAR SINGH
1726. CR. MISC./10354/2021 341,147,431,188,3 A.BAIL	1 BASANT KUMAR @ BASANT KUMAR SINGH @ KARE LAL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.



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1727. CR. MISC./10355/2021 302,201,34 A.BAIL	1 MEHILAL SAHANI @ MEHILAL SAHNI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1728. CR. MISC./10356/2021 272,273 A.BAIL	1 DHARMENDRA MAHTO vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1729. CR. MISC./10357/2021 147,149,133,323,3 A.BAIL	1 KIRAN DEVI @ TINKU DEVI @ RINKU DEVI vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
1730. CR. MISC./10360/2021 364A,120B, A.BAIL	1 MANOJ ROY vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1731. CR. MISC./10363/2021 304B,201,34 A.BAIL	1 SHANTEE DEVI vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
1732. CR. MISC./10367/2021 272,273,34 A.BAIL	1 RAJA MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1733. CR. MISC./10371/2021 328,306,34 A.BAIL	1 NITU SHARMA @ NITU DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR SHIVAM	A.G. RAJESH KUMAR
1734. CR. MISC./10373/2021 452,504,506,354D, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1735. CR. MISC./10376/2021 341,323,353,354,3 A.BAIL	1 PANKAJ TIWARY @ ARVIND TIWARI vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
1736. CR. MISC./10377/2021 ANTICIPATORY BAIL A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
1737. CR. MISC./10379/2021 498A A.BAIL	1 ROBIN VERMA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. SATYA NARAYAN PRASAD
1738. CR. MISC./10380/2021 30A A.BAIL	1 SUDHIR KUMAR SINGH @ SUDHIR KR. SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PATHAK	A.G.
1739. CR. MISC./10382/2021 30A A.BAIL	1 RAMBHAG RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1740. CR. MISC./10383/2021 307,34 A.BAIL	1 RAHUL VERMA @ RAHUL RAJ vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1741. CR. MISC./10387/2021 304(B),120(B),34 A.BAIL	1 REETA DEVI vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G.
1742. CR. MISC./10389/2021 Anticipatory Bail A.BAIL	1 SUNIL KUMAR @ MALLU @ MALU PASWAN @ MALLU PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1743. CR. MISC./10392/2021 392 A.BAIL	1 PINTU THAKUR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1744. CR. MISC./10393/2021 323,341,324,325,3 A.BAIL	1 PRAHLAD PANDIT vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH	A.G.
1745. CR. MISC./10394/2021 188,269,270 A.BAIL	1 MUNNA KUMAR VERMA @ MUNNA VERMA vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G.
1746. CR. MISC./10398/2021 420,468,406,471,1 A.BAIL	1 MD. TAHIR HUSSAIN @ TAHIR HUSSAIN vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW KAMAL KISHORE SINGH AMRENDRA KUMAR SHRIVASTAWA	A.G.
1747. CR. MISC./11908/2021 447,323,427,498A, A.BAIL	1 HARI KISHOR SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1748. CR. MISC./11910/2021 366A,34 A.BAIL	1 LALAN MAHTO vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1749. CR. MISC./11911/2021 323,341,504,498A, A.BAIL	1 MD. MAJID ALAM vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1750. CR. MISC./11912/2021 30(a) A.BAIL	1 MUNNA RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	SHAHEEN BEGUM
1751. CR. MISC./11915/2021 420,406,467,468,4 A.BAIL	1 SURESH SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
1752. CR. MISC./11918/2021 341,323,325,307,3 A.BAIL	1 ABHIMANYU SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.

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1753. CR. MISC./11919/2021 341,323,307,379,3 A.BAIL	1 PRASHANT KUMAR vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR	A.G.
1754. CR. MISC./11921/2021 302,34 A.BAIL	1 GORAKH CHAUHAN vs THE STATE OF BIHAR	AMIT KUMAR RAKESH POONAM KUMARI	NARENDRA KUMAR SINGH LOKESH KUMAR SINGH
1755. CR. MISC./11923/2021 418,406 A.BAIL	1 MUSAFIR CHAUHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1756. CR. MISC./11927/2021 anticipatory bail A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1757. CR. MISC./11933/2021 147,148,149,354,3 A.BAIL	1 MD. BABLU vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1758. CR. MISC./11934/2021 Anticipatory bail A.BAIL	1 NEK LAL SAH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1759. CR. MISC./11936/2021 341,323,307,379,5 A.BAIL	1 SATYA NARAYAN MEHTA vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
1760. CR. MISC./11939/2021 366(A),341,323,50 A.BAIL	1 HAJARUN BIBI @ HAJURAN BEGAM vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
1761. CR. MISC./11943/2021 a. bail A.BAIL	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1762. CR. MISC./11944/2021 bail A.BAIL	1 BINOD CHAUDHARY ALIAS AUOAU vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY SUSHEN KUMAR KESHRI	A.G.
1763. CR. MISC./11945/2021 272,273,34 A.BAIL	1 RAKESH RAM @RAKESH KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1764. CR. MISC./11947/2021 420 A.BAIL	1 SUGANDHA SINGH @ SUGHANDA SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA DHANANJAY KUMAR SINGH	A.G.
1765. CR. MISC./11948/2021 341,323,324,307,3 A.BAIL	1 LALAN SHARMA vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR KANCHAN JHA	A.G.
1766. CR. MISC./11949/2021 41,42,43,47,50(C) A.BAIL	1 DEEPAK TAPEDAR vs THE STATE OF BIHAR	RAJU PRASAD	A.G.
1767. CR. MISC./11954/2021 448,341,323,324,3 A.BAIL	1 PANKAJ SINGH @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1768. CR. MISC./11960/2021 30(a) A.BAIL	1 KARI DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1769. CR. MISC./11961/2021 341,323,308,34 A.BAIL	1 KAPIL PASWAN vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
1770. CR. MISC./11962/2021 30(a),41(i) A.BAIL	1 NIRBHAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1771. CR. MISC./11964/2021 498(A),341,323,35 A.BAIL	1 MD. KASIM vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1772. CR. MISC./11971/2021 272,273,34 A.BAIL	1 SUDAMA RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1773. CR. MISC./11973/2021 30(a) A.BAIL	1 MADAN KUMAR vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1774. CR. MISC./11975/2021 147,149,341,323,3 A.BAIL	1 KAUSHAL SAO vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1775. CR. MISC./11977/2021 314,316,323,420,4 A.BAIL	1 SURANDAR RAY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1776. CR. MISC./11979/2021 419,420,467,468,3 A.BAIL	1 RAJESH MUKHIYA vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
1777. CR. MISC./11982/2021 420,120(B),34 A.BAIL	1 DAYA SHANKAR YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1778. CR. MISC./11983/2021 anticipatory bail A.BAIL	1 TRIPURARI KUMAR SINGH vs THE STATE OF BIHAR	PRATIK KUMAR	A.G.
1779. CR. MISC./11986/2021 498(A),379,323,50 A.BAIL	1 MD. TAMANNE @ MD. TAMANE vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G.
1780. CR. MISC./11987/2021 147,149,323,427,3 A.BAIL	1 KANHAIYA YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
1781. CR. MISC./11991/2021 341,323,324,354B, A.BAIL	1 PARMANAND CHOUDHARY vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.

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1782. CR. MISC./11994/2021 30A A.BAIL	1 ANIL MATHO vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
1783. CR. MISC./11995/2021 447,341,323,379,3 A.BAIL	1 VISHRAM KUMAR PRASAD @ VISHRAM PRASAD vs THE STATE OF BIHAR	MADHURI LATA	A.G.
1784. CR. MISC./11996/2021 147,149,353,427,3 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1785. CR. MISC./11998/2021 279,337,338,353 A.BAIL	1 SANJOG KUMAR @ SANYOG YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	A.G.
1786. CR. MISC./11999/2021 30(a),41 A.BAIL	1 KRISHNA KUMAR MAHTO vs THE STATE OF BIHAR	HARSH ANUJ TARKESHWAR NATH THAKUR	PREM KUMAR JHA
1787. CR. MISC./12000/2021 323,379,498A,504, A.BAIL	1 ABDUL HALIM @ ABDUL HALIM ANSARI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1788. CR. MISC./12002/2021 341,323,324,307,3 A.BAIL	1 JODHA RAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	KALYAN SHANKAR
1789. CR. MISC./12007/2021 323,376 A.BAIL	1 ABDUL SALAM vs THE STATE OF BIHAR	RAJA RAM RAI	A.G.
1790. CR. MISC./12008/2021 341,342,323,354(B A.BAIL	1 VIJAY YADAV @VIJAY KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1791. CR. MISC./12009/2021 341,323,364B,504, A.BAIL	1 ABHISHEK JHA vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1792. CR. MISC./12011/2021 30(a),32 A.BAIL	1 GUDDU MANDAL @ DEEPAK KUMAR @ GUDDU KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUHARY	A.G.
1793. CR. MISC./12012/2021 363,366,34 A.BAIL	1 BAL KUMAR PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1794. CR. MISC./12013/2021 354(A),354(D),504 A.BAIL	1 GAURAV KUMAR @ GOURAV KUMAR @ SUNNY KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV	A.G.
1795. CR. MISC./12022/2021 341,323,325,326,4 A.BAIL	1 MANTU SINGH @ AVINASH KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
1796. CR. MISC./12043/2021 498(A) A.BAIL	1 ROHIT MANDAL vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
1797. CR. MISC./12045/2021 341,323,379,498(A A.BAIL	1 VIJAY KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
1798. CR. MISC./12047/2021 302,201,34 A.BAIL	1 SUKHALU MANJHI vs THE STATE OF BIHAR	SHAILESH KUMAR	GANESH PRASAD SINGH
1799. CR. MISC./12055/2021 323,498A,494, A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G.
1800. CR. MISC./12058/2021 143(1) A.BAIL	1 DHANANJAY CHOUDHARY vs THE STATE OF BIHAR	KUNDAN KUMAR JAI KISHORE SHARMA SHIWESH CHANDRA MISHRA RANJEET KUMAR	A.G.
1801. CR. MISC./12061/2021 419,420 A.BAIL	1 SRI BALDEO MANDAL @ BALDEO MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1802. CR. MISC./12062/2021 147,148,149,341,3 A.BAIL	1 MD. AJAD vs THE STATE OF BIHAR	KUMARI VANDANA	A.G.
1803. CR. MISC./12063/2021 anticipatory bail A.BAIL	1 RAM NIWAS KAMKAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
1804. CR. MISC./12064/2021 302,34 A.BAIL	1 SHIV SHANKAR SAHNI vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
1805. CR. MISC./12065/2021 147,148,149,337,4 A.BAIL	1 SANTOSH YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G. ANIL KUMAR CHOUDHARY
1806. CR. MISC./12068/2021 anticipatory bail A.BAIL	1 FAROOQUE ANSARI @ MD FARUQ ANSARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. AJAY KR SINGH NO.1

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1807. CR. MISC./12069/2021 30A A.BAIL	1	LALAN RAI @ LALLAN KUMAR RAY vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	UMANATH MISHRA
1808. CR. MISC./12071/2021 302,201,34 A.BAIL	1	DASHRATH MATHO @ DASHARATH MAHTO @ DASHRATH PRASAD KUSHWAHA vs THE STATE OF BIHAR	MADHURENDRA KUMAR A.G	
1809. CR. MISC./12073/2021 307,34 A.BAIL	1	KAMAL KISHOR KUNWAR vs THE STATE OF BIHAR	ARUN KR SINGH NO.3	A.G
1810. CR. MISC./12075/2021 420,409,467,468,3 A.BAIL	1	PRASANT BARIYAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	RAM ANURAG SINGH
1811. CR. MISC./12076/2021 ANTICIPATORY BAIL A.BAIL	1	RAJNISH KUMAR MONU @ MONU SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.
1812. CR. MISC./12077/2021 406,420 A.BAIL	1	SHIVCHANDRA PRASAD KUSHWAHA vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G
1813. CR. MISC./12079/2021 30(a) A.BAIL	1	SANJAY RAI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1814. CR. MISC./12080/2021 414 A.BAIL	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G
1815. CR. MISC./12082/2021 341,323,324,307,4 A.BAIL	1	AHASAN RAZA KHAN vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1816. CR. MISC./12083/2021 272,273,34 A.BAIL	1	SURESH MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G
1817. CR. MISC./12084/2021 409,420,34 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G
1818. CR. MISC./12085/2021 30,30A A.BAIL	1	SHAILENDRA RAI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G
1819. CR. MISC./12086/2021 7, A.BAIL	1	BIRENDRA SAW @ BIRAN SAW vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G
1820. CR. MISC./12087/2021 30A A.BAIL	1	SRI NIWAS KAMKAR vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G
1821. CR. MISC./12088/2021 304(B),201,34 A.BAIL	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
1822. CR. MISC./12089/2021 467,468,471,420, A.BAIL	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G
1823. CR. MISC./12090/2021 420,467,468,471,1 A.BAIL	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH MAHENDRA PRASAD SHARMA	A.G
1824. CR. MISC./12091/2021 a. bail A.BAIL	1	SUJAY PRATAP SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G
1825. CR. MISC./12092/2021 304B,34 A.BAIL	1	ARBIND RAM vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G
1826. CR. MISC./12095/2021 414 A.BAIL	1	MD. RABBANI @ RABBANI vs THE STATE OF BIHAR	UDAY KUMAR	A.G
1827. CR. MISC./12096/2021 ANTICIPATORY BAIL A.BAIL	1	PRIYA RANJAN SHRIVASTAVA vs THE STATE OF BIHAR	ARJUN PRASAD	A.G
1828. CR. MISC./12098/2021 307,34 A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G. MRITYUNJAY KUMAR
1829. CR. MISC./12100/2021 30A A.BAIL	1	SURAJ MANJHI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G
1830. CR. MISC./12101/2021 Anticipatory bail A.BAIL	1	SASHANK KUMAR @ BABLU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1831. CR. MISC./12102/2021 anticipatory bail A.BAIL	1	SHANKAR SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G
1832. CR. MISC./12105/2021 a.bail A.BAIL	1	RUDAL PASWAN vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1833. CR. MISC./12106/2021 30-A A.BAIL	1	JAI KISHORE SINGH vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G
1834. CR. MISC./12108/2021 147,148,149,283,1 A.BAIL	1	ATISH KUMAR vs THE STATE OF BIHAR	MADHAV JHA	A.G.

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1835. CR. MISC./12109/2021 304B,34 A.BAIL	1 SHAKUNTLA DEVI vs THE STATE OF BIHAR	RINA SINHA	A.G DSHIRENDRA KUMAR TRIVEDI BINAY KUMAR SINGH
1836. CR. MISC./12110/2021 341,457,354,323,3 A.BAIL	1 RIPU KUMAR @ MD. RIPU KUMAR @ RIPU @ NIRANJAN KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G
1837. CR. MISC./12113/2021 413,414,34 A.BAIL	1 VIKASH KUMAR @ VIKASH @ VICKKY AND ANOTHER vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G
1838. CR. MISC./12115/2021 420,406,409,120B A.BAIL	1 BAPAN MOHATA @ SRI BAPAN MAHANTO vs THE STATE OF BIHAR	MD. MUSOWIR	A.G
1839. CR. MISC./12120/2021 147,148,149,504,1 A.BAIL	1 VED PRAKASH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G
1840. CR. MISC./12122/2021 414,467,468,471,1 A.BAIL	1 KAMAL DARUKA vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G
1841. CR. MISC./12124/2021 363,366A,34 A.BAIL	1 MOHAN THAKUR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
1842. CR. MISC./12125/2021 30A A.BAIL	1 ASHA DEVI @ NAKCHIPATI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH SUNIL SRIVASTAVA	A.G
1843. CR. MISC./12126/2021 147,148,149,341,3 A.BAIL	1 SHIV CHARAN RISHI @ SHIV NARAYAN RISHI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G
1844. CR. MISC./12127/2021 39(III),40(2),48, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G
1845. CR. MISC./12129/2021 341,323,307,379,5 A.BAIL	1 LALAN GOPE vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G
1846. CR. MISC./12130/2021 143,149,506,120B, A.BAIL	1 UPENDRA CHOUDHARY vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
1847. CR. MISC./12957/2021 323,341,354B,504, A.BAIL	1 DILIP MAHTO vs THE STATE OF BIHAR	RAJESH RANJAN SAKTI SUMAN KUMAR MARIA NAZIR	A.G.
1848. CR. MISC./12958/2021 147,148,341,323,4 A.BAIL	1 MD. MUSHTAQUE @ MD. MUSTAK @ MUSTAQUE ALAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1849. CR. MISC./12960/2021 341,323,324,326,3 A.BAIL	1 SUDHA KUMARI vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
1850. CR. MISC./12961/2021 147,149,341,323,3 A.BAIL	1 BRAJESH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1851. CR. MISC./12962/2021 30A A.BAIL	1 GOVIND YADAV @ GOBIND YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1852. CR. MISC./12963/2021 272,273,120(B) A.BAIL	1 BIKESH KUMAR @ BIKESH KUMAR YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1853. CR. MISC./12965/2021 302,34 A.BAIL	1 MACHHU SINGH vs THE STATE OF BIHAR	SHIVNANDAN BHARTI KALYANI SINGH	A.G.
1854. CR. MISC./12966/2021 147,148,149,341,3 A.BAIL	1 MANJU KUMARI vs THE STATE OF BIHAR	BIPIN KUMAR SATYAM SHIVAM SUNDARAM	A.G.
1855. CR. MISC./12967/2021 30(a) A.BAIL	1 KAMESHWAR SINGH vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1856. CR. MISC./12968/2021 438 A.BAIL	1 DIPAK RAM @ DIPAK KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1857. CR. MISC./12971/2021 341,342,323,324,3 A.BAIL	1 RAJNITI KUMAR RAI @ SANJEEV KUMAR SUMAN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1858. CR. MISC./12974/2021 341,323,384,379,5 A.BAIL	1 MALIK KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1859. CR. MISC./12978/2021 414 A.BAIL	1 RAMBABU SAHANI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1860. CR. MISC./12980/2021 307,506 A.BAIL	1 SANJEEV SINGH @ MANGARUA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1861. CR. MISC./12981/2021 30A A.BAIL	1 SHIVAM KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR BIJAY BHUSHAN PRASAD	A.G.

1862. CR. MISC./12982/2021 30A,C,D A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1863. CR. MISC./12983/2021 ANTICIPATORY BAIL A.BAIL	1 BHOLA YADAV vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1864. CR. MISC./12984/2021 420,467,468,471, A.BAIL	1 SONA KUMARI vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
1865. CR. MISC./12986/2021 341,323,447,324,3 A.BAIL	1 AJAY MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1866. CR. MISC./12988/2021 27 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
1867. CR. MISC./12989/2021 Anticipatory bail A.BAIL	1 JAWAHAR YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
1868. CR. MISC./12990/2021 379,414,411 A.BAIL	1 SHABAB @ MULTAN @ SAHAB vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1869. CR. MISC./12992/2021 anticipatory bail A.BAIL	1 MINHAZ ANSARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1870. CR. MISC./12993/2021 342,323,34 A.BAIL	1 SHIV KUMAR YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1871. CR. MISC./12994/2021 304B,201,120B,34 A.BAIL	1 SUDHIR RAY vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
1872. CR. MISC./12996/2021 147,341,323,307,3 A.BAIL	1 ASHUTOSH SHARMA @ ASHUTOSH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL	A.G.
1873. CR. MISC./12999/2021 447,341,323,307,3 A.BAIL	1 MANI DEVI @ MANO DEVI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1874. CR. MISC./13000/2021 30A A.BAIL	1 KANCHAN SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1875. CR. MISC./13003/2021 341,323,498A,406, A.BAIL	1 YASWANT KUMAR PANDEY vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY	A.G. SURENDRA KUMAR MISHRA RAMJEE PRASAD SINGH SHASHIKANT
1876. CR. MISC./13004/2021 anticipatory bail A.BAIL	1 MANISH KUMAR @ MANISH RANJAN vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1877. CR. MISC./13005/2021 147,148,149,341,3 A.BAIL	1 KRISHNAKANT PATHAK vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1878. CR. MISC./13006/2021 376,511 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G.
1879. CR. MISC./13008/2021 147,148,149,341,3 A.BAIL	1 ROUSHAN KUMAR @ RUSHAN MANDAL vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI NIRBHAY PRASHANT	A.G. PRAMOD KUMAR MALLICK
1880. CR. MISC./13012/2021 147,148,149,341,3 A.BAIL	1 RAMANAND MAHTO vs THE STATE OF BIHAR	BARUN KUMAR SINGH	A.G.
1881. CR. MISC./13013/2021 30A A.BAIL	1 BINOD KUMAR vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1882. CR. MISC./13015/2021 304(B),34 A.BAIL	1 JAGTARAN DEVI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
1883. CR. MISC./13017/2021 304B,201,34 A.BAIL	1 KISHUN SAH @ KISHAN SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI SHEKHAR HARSHVARDHAN	A.G.
1884. CR. MISC./13018/2021 147,149,341,323,3 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1885. CR. MISC./13022/2021 392 A.BAIL	1 RANDHIR KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1886. CR. MISC./13024/2021 341,342,323,496,3 A.BAIL	1 SAROJ THAKUR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. ASHOK KUMAR GUPTA
1887. CR. MISC./13026/2021 341,323,379,307,4 A.BAIL	1 SANJAY RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1888. CR. MISC./13027/2021 341,323,324,307,5 A.BAIL	1 SUSHIL SINGH vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.

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1889. CR. MISC./13031/2021 341,323,324,504,4 A.BAIL	1 SHEO DULARI DEVI @ SHIV DULARI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1890. CR. MISC./13034/2021 30,32,37-B-C, A.BAIL	1 SUNIL @ SUNIL PASWAN @ KARI PASWAN @ KARIYA PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1891. CR. MISC./13036/2021 30A A.BAIL	1 SUNNY KUMAR @ SUNNY SINGH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1892. CR. MISC./13038/2021 498A,494, A.BAIL	1 MANOJ KUMAR RAVIDAS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1893. CR. MISC./13040/2021 341,342,323,324,3 A.BAIL	1 SURESH RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1894. CR. MISC./13043/2021 272,273,34, A.BAIL	1 RAKESH KUMAR NAYAK @ RAKESH NAYAK vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1895. CR. MISC./13044/2021 30A A.BAIL	1 MOHAMAD TAYAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
1896. CR. MISC./13045/2021 341,323,448,307,3 A.BAIL	1 AKBAR IMAM vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
1897. CR. MISC./13046/2021 30(a) A.BAIL	1 SANJAY SINGH @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1898. CR. MISC./13047/2021 406,34 A.BAIL	1 SUBODH YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G.
1899. CR. MISC./13049/2021 147,148,354B,323, A.BAIL	1 JITENDRA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
1900. CR. MISC./13051/2021 419,420,467,468,4 A.BAIL	1 SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
1901. CR. MISC./13060/2021 anticipatory bail A.BAIL	1 MD. JAMEEL @ MD. ZAKI vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. ARBIND KUMAR SINGH PRATIVA KUMARI
1902. CR. MISC./13062/2021 302,120B,34 A.BAIL	1 MD. GURFAN ALAM @ GURFAM ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. PODDAR SURESH GANDHI MURLI DHAR
1903. CR. MISC./13065/2021 a bail A.BAIL	1 DHRMENDRA SAHANI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1904. CR. MISC./13067/2021 438(A),494 A.BAIL	1 ANUJ RAM @ MITHILESH RAM vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
1905. CR. MISC./13068/2021 341,323,307,379,5 A.BAIL	1 RADHIKA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR SANTOSH KUMAR	A.G.
1906. CR. MISC./13069/2021 Anticipatory bail A.BAIL	1 ARJUN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1907. CR. MISC./13071/2021 30A A.BAIL	1 UDAY KUMAR SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1908. CR. MISC./13072/2021 341,323,307 A.BAIL	1 RAJ KAPOOR KUMAR @ RAJ KAPOOR YADAV vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
1909. CR. MISC./13073/2021 30A A.BAIL	1 SADAM RAY vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1910. CR. MISC./13074/2021 7 A.BAIL	1 BINDESHWARI MEHTA vs THE STATE OF BIHAR	SARVESHWAR TIWARY	A.G.
1911. CR. MISC./13075/2021 147,149,341,323,1 A.BAIL	1 SANTOSH KUMAR @ BHANDOL SHARMA vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G.
1912. CR. MISC./13076/2021 147,148,149,341,3 A.BAIL	1 TENI KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
1913. CR. MISC./13077/2021 30(a),32,41,56(a) A.BAIL	1 KRISHNADEV YADAV @ KRISHNADEV PRASAD vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1914. CR. MISC./13079/2021 147,148,149,342,4 A.BAIL	1 RAUSHAN KUMAR @ RAUSHAN PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
1915. CR. MISC./13083/2021 30(a) A.BAIL	1 ABHINAY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1916. CR. MISC./13086/2021 25(I-AA),26(i)(ii) A.BAIL	1 AMIT KUMAR @ KARE SINGH vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.

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1917. CR. MISC./13089/2021 30A A.BAIL	1 AKHILESH RAI @ AKHILESH KUMAR RAI vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR CHHATESHWARI KUMARI	A.G.
1918. CR. MISC./13091/2021 341,323,354,379,5 A.BAIL	1 RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1919. CR. MISC./13093/2021 341,323,307,504,5 A.BAIL	1 MUKUL KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1920. CR. MISC./13102/2021 30(a) A.BAIL	1 RAM KUMAR SAH vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1921. CR. MISC./13105/2021 366,366A,504,506, A.BAIL	1 BHARAT SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1922. CR. MISC./13110/2021 147,148,149,341,3 A.BAIL	1 SHANKAR KUMAR @ SHANKAR RAY vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G.
1923. CR. MISC./13111/2021 Anticipatory bail A.BAIL	1 SURAJ KUMAR YADAV @ SURAJ KUMAR SINGH vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
1924. CR. MISC./13112/2021 30A A.BAIL	1 NANDA RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1925. CR. MISC./13114/2021 341,323,324,498A, A.BAIL	1 KUNDAN MANDAL @ KUNDAN KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1926. CR. MISC./13117/2021 406,420,341,323,3 A.BAIL	1 RIMPI KUMARI vs THE STATE OF BIHAR	KAUSHAL KISHOR AJIT KUMAR SINHA	A.G.
1927. CR. MISC./13118/2021 379,411 A.BAIL	1 RITU @ RITU RAJ KUMAR @ RITU KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G.
1928. CR. MISC./13120/2021 448,341,323,324,3 A.BAIL	1 MD. ISRAIL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. MD. SHAMIMUL HODA SURYA NARAYAN YADAV
1929. CR. MISC./13123/2021 302,201,34 A.BAIL	1 ARVIND PRASAD @ ARBIND RAUT vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
1930. CR. MISC./13124/2021 272,273,34 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1931. CR. MISC./13129/2021 341,323,308,379,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. MUKESH KUMAR RAM NIBASH PRASAD
1932. CR. MISC./13130/2021 147,341,323,307,3 A.BAIL	1 VIJAY PRAKASH PANDEY @ BAGHA PANDEY @ VIJAY PANDEY vs THE STATE OF BIHAR	PREM RANJAN KUMAR GIRIDHAR GOPAL TIWARY	A.G.
1933. CR. MISC./13132/2021 363,364,379,34 A.BAIL	1 KUNAL KUMAR @ KUNAL RAJ vs THE STATE OF BIHAR	RUDRA DEO	A.G.
1934. CR. MISC./13134/2021 302 A.BAIL	1 SUNIL BHULLA vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1935. CR. MISC./13135/2021 30(a) A.BAIL	1 PAPPU SINGH @ PAPPU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	A.G.
1936. CR. MISC./13136/2021 anticipatory bail A.BAIL	1 SRI NOOR ALAM @ MD. NOOR ALAM vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
1937. CR. MISC./13137/2021 341,354,504,307,3 A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G. PANKAJ KUMAR
1938. CR. MISC./13140/2021 376 A.BAIL	1 SOMARI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1939. CR. MISC./13147/2021 30A A.BAIL	1 NIRAJ SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1940. CR. MISC./13154/2021 302,201,34 A.BAIL	1 AKILANAND BHARTI @ AKILA BHARTI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. HARISH KUMAR
1941. CR. MISC./13156/2021 341,323,324,307,4 A.BAIL	1 LAXMI DEVI vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G. BHASKAR SHANKAR MITHILESH KUMAR SINGH RAKESH SINGH



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1942. CR. MISC./13158/2021 302,379,34 A.BAIL	1 BHOLA SINGH @ SARWODY SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA A.G. SHASHI BHUSHAN SINGH PRANESH KUMAR ARYA
1943. CR. MISC./13164/2021 363,366(A) A.BAIL	1 ASLAM vs THE STATE OF BIHAR	ASHOK KUMAR JHA A.G.
1944. CR. MISC./13167/2021 341,323,366(A),50 A.BAIL	1 RAHUL RAJ @ CHHOTU vs THE STATE OF BIHAR	SHAILENDRA KUMAR A.G. SINGH
1945. CR. MISC./13169/2021 147,148,149,323,3 A.BAIL	1 PAWAN KUMAR JHA vs THE STATE OF BIHAR	KAUSHAL KUMAR JHA A.G. JYOTI RANJAN JHA SUNIL KUMAR DUBEY SURAJ KUMAR
1946. CR. MISC./13172/2021 30A A.BAIL	1 NAVNIT KUMAR @ NAVNIT KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY A.G.
1947. CR. MISC./14054/2021 143,144,147,148,1 A.BAIL	1 DEEPAK RAI @ DEEPAK KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH A.G. SIDDHARTHA KUMAR SINGH
1948. CR. MISC./14057/2021 406,419,420,506,3 A.BAIL	1 AKASH KUMAR @ AKASH JHA vs THE STATE OF BIHAR	UDAY CHAND PRASAD A.G. MANOJ KUMAR MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR
1949. CR. MISC./14062/2021 323,341,498A,34, A.BAIL	1 PREM CHANDRA JHA vs THE STATE OF BIHAR	RAJIV KUMAR A.G. UDIT NARAYAN SINGH
1950. CR. MISC./14064/2021 341,323,307,337,5 A.BAIL	1 LALTU SINGH @ LALAN KUMAR SINGH vs THE STATE OF BIHAR	MRITUNJAY PRASAD A.G. SINGH
1951. CR. MISC./14065/2021 304(B),34 A.BAIL	1 RAHUL YADAV vs THE STATE OF BIHAR	NARESH CHANDRA A.G. VERMA ARUN KUMAR LAL NATRAJ VERMA
1952. CR. MISC./14066/2021 false implication A.BAIL	1 KAILASH RAM vs THE STATE OF BIHAR	NACHIKETA JHA A.G. RAGHWENDRA PRATAP SINGH
1953. CR. MISC./14068/2021 304(B),34 A.BAIL	1 EJAZUL HAQ @ EJAZUL vs THE STATE OF BIHAR	KUMAR BINODE BARIAR A.G. RANANJAY KUMAR RAJA RAM MISHRA
1954. CR. MISC./14072/2021 366(A),34 A.BAIL	1 RAJENDRA MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD A.G.
1955. CR. MISC./14076/2021 30A A.BAIL	1 MANOJ PRASAD @ MANOJ SAO vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY A.G. NAGENDRA PRASAD
1956. CR. MISC./14077/2021 147,149,341,323,3 A.BAIL	1 MD. JAWED vs THE STATE OF BIHAR	SHAMBHU SHARAN A.G. SINGH
1957. CR. MISC./14078/2021 341,323,324,354(B A.BAIL	1 HIRALAL SAHANI vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN A.G.
1958. CR. MISC./14079/2021 147,148,149,341,3 A.BAIL	1 GAJENDRA YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA A.G. SURAJ KUMAR
1959. CR. MISC./14080/2021 147,148,149,341,3 A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD A.G.
1960. CR. MISC./14081/2021 304B,34, A.BAIL	1 NAND KISHOR SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH A.G.
1961. CR. MISC./14082/2021 APPREHENSION of a A.BAIL	1 BABUA CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR A.G. MISHRA
1962. CR. MISC./14083/2021 341,325,307,504,3 A.BAIL	1 ARVIND KUMAR @ GORELAL vs THE STATE OF BIHAR	ANIL KUMAR SINGH A.G.
1963. CR. MISC./14086/2021 341,323,354B,504, A.BAIL	1 DHARMENDRA CHAUHAN @ DHARMENDAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH A.G.
1964. CR. MISC./14087/2021 272,273 A.BAIL	1 PREM CHAUDHARY @ PREM PRAKASH CHOUDHARY vs THE STATE OF BIHAR	PRASHANT KASHYAP A.G.
1965. CR. MISC./14088/2021 304,34 A.BAIL	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR	SHREE NIWAS SINGH A.G. ASHOK KUMAR
1966. CR. MISC./14090/2021 30A A.BAIL	1 BUTTUS KUMAR @ SANJEET KUMAR @ SANJEET SINGH vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
1967. CR. MISC./14091/2021 399,402,400,411,4 A.BAIL	1 BHULAN YADAV @ PREM RANJAN KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR A.G. SINGH

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1968. CR. MISC./14094/2021 ANTICIPATORY BAIL A.BAIL	1 MD. KADIR vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	A.G HRIDAY NARAYAN HARSHIT
1969. CR. MISC./14097/2021 447,147,148,149,3 A.BAIL	1 LALA BIND vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1970. CR. MISC./14098/2021 147,149,341,342,3 A.BAIL	1 JAIMIT KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. GANESH PRASAD SINGH
1971. CR. MISC./14102/2021 anticipatory bail A.BAIL	1 MUKESH KUMAR PATEL vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA NAND KISHOR	A.G.
1972. CR. MISC./14104/2021 30(A)(D)(E),(F),3 A.BAIL	1 JITENDRA RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G
1973. CR. MISC./14105/2021 420,406,34 A.BAIL	1 NILESH KUMAR @ NILESH KUMAR SINGH vs THE STATE OF BIHAR	AMIT KASHYAP AJAY KUMAR SINGH	A.G. ASHISH GIRI PRANAV KUMAR
1974. CR. MISC./14106/2021 147,148,149,341,3 A.BAIL	1 SATAN SAH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD ARVIND KUMAR	A.G
1975. CR. MISC./14107/2021 272,273,34 A.BAIL	1 NEERAJ YADAV @ NEERAJ KUMAR YADAV vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
1976. CR. MISC./14110/2021 30A A.BAIL	1 SATENDRA CHAUDHARY @ SATYENDRA CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1977. CR. MISC./14113/2021 147,148,149,341,3 A.BAIL	1 SUMANT KUMAR @ SUMAN KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH	A.G
1978. CR. MISC./14115/2021 147,148,149,341,3 A.BAIL	1 DHANIK LAL KUSHWAHA @ DHANIK LAL SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1979. CR. MISC./14116/2021 30A A.BAIL	1 SUJEET KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G
1980. CR. MISC./14119/2021 392 A.BAIL	1 AZAD KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	A.G
1981. CR. MISC./14121/2021 354,384 A.BAIL	1 LALU KUMAR @ RANJIT KUMAR VISHAWAKARMA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
1982. CR. MISC./14125/2021 304B,34 A.BAIL	1 KAUSHAL PASWAN vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1983. CR. MISC./14127/2021 34 A.BAIL	1 ROSHAN PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR RAJU KUMAR SINGH	A.G
1984. CR. MISC./14128/2021 376,504,506,34 A.BAIL	1 RAJ KUMAR @ RAJ KUMAR MANDAL vs THE STATE OF BIHAR	PRANAV KUMAR ALOK KUMAR	A.G.
1985. CR. MISC./14130/2021 anticipatory bail A.BAIL	1 KAISHAR KHAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1986. CR. MISC./14133/2021 30(a) A.BAIL	1 SUJIT KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1987. CR. MISC./14134/2021 272,273,188,34 A.BAIL	1 AJIT SAH @ AJIT KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1988. CR. MISC./14135/2021 Acts done by seve A.BAIL	1 MD. ISLAM @ MD. ISLAM MISTRI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G
1989. CR. MISC./14136/2021 302,201,34 A.BAIL	1 BIKASH PASWAN @ VIKAS PASWAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G
1990. CR. MISC./14137/2021 147,148,149,307 A.BAIL	1 DAYAL YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR ASHOK KUMAR JHA DSHIRENDRA KUMAR TRIVEDI	A.G.
1991. CR. MISC./14138/2021 30A A.BAIL	1 KAMESHWAR PRASAD vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR MARIA NAZIR AJEET KUMAR	A.G.
1992. CR. MISC./14139/2021 Anticipatory bail A.BAIL	1 ANKIT KUMAR @ ANKIT vs THE STATE OF BIHAR	MANOJ KUMAR	A.G

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1993. CR. MISC./14142/2021 363,364,34 A.BAIL	1 FANTUSH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1994. CR. MISC./14143/2021 302,34 A.BAIL	1 SIKANDAR ANSARI vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1995. CR. MISC./14145/2021 376(D) A.BAIL	1 MD. SADDAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1996. CR. MISC./14146/2021 30-D,32-B A.BAIL	1 RITA DEVI vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
1997. CR. MISC./14147/2021 30A A.BAIL	1 SANJIT MANJHI @ CHOTAN MANJHI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
1998. CR. MISC./14148/2021 302,34,364,376,20 A.BAIL	1 SUMESH GUPTA vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	A.G.
1999. CR. MISC./14149/2021 341,323,324,307,3 A.BAIL	1 MURSID vs THE STATE OF BIHAR	ARUN PRASAD AMBASTHA BINAY KUMAR SINHA	A.G.
2000. CR. MISC./14152/2021 147,148,149,323,3 A.BAIL	1 GAYA MANJHI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI RAHUL RATHOUR	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
2001. CR. MISC./14156/2021 420,379 A.BAIL	1 RAJENDRA PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2002. CR. MISC./14157/2021 306,201,34 A.BAIL	1 BAIJU SAH @ BAIDHYANATH SAH vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G.
2003. CR. MISC./14158/2021 30A, A.BAIL	1 DHARMENDRA SINGH @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.
2004. CR. MISC./14160/2021 323,324,341,147,1 A.BAIL	1 MD. IDRIS vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
2005. CR. MISC./14161/2021 341,323,379,498A, A.BAIL	1 JAHARI KHATOON vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2006. CR. MISC./14162/2021 147,149,323,504,3 A.BAIL	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BIPIN KUMAR
2007. CR. MISC./14163/2021 306,34 A.BAIL	1 INDU JYOTI KUMARI @ INDU JAYTI KUMARI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH	A.G.
2008. CR. MISC./14166/2021 341,323,324,325,3 A.BAIL	1 KRISHNA KUMAR @ KRISHNANDAN KUMAR vs THE STATE OF BIHAR	HARENDRA KUMAR SINGH ASHOK KUMAR	A.G.
2009. CR. MISC./14167/2021 341,323,447,354,4 A.BAIL	1 SHOBHI RAM vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
2010. CR. MISC./14168/2021 Anticipatory bail A.BAIL	1 ARVIND KUMAR @ ARVIND RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2011. CR. MISC./14170/2021 419,420,406, A.BAIL	1 CHANDE MUKHIYA vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
2012. CR. MISC./14171/2021 328,302,34, A.BAIL	1 RANI DEVI vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
2013. CR. MISC./14172/2021 420 A.BAIL	1 BRIJ NANDAN KUMAR @ BRIJ NANDANA KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2014. CR. MISC./14175/2021 anticipatory bail A.BAIL	1 RAMANAND SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
2015. CR. MISC./14178/2021 30A,32,38,41-1 A.BAIL	1 ANUJ SRIVASTAVA @ ANUJ KUMAR SINHA @ ANUJ KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2016. CR. MISC./14183/2021 30A A.BAIL	1 MANISH YADAV @ MANISH KUMAR YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2017. CR. MISC./14186/2021 354B A.BAIL	1 MUKESH CHAUDHARY vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G.
2018. CR. MISC./14187/2021 341,323,337,338,3 A.BAIL	1 KOMAL RAJBHAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G.
2019. CR. MISC./14189/2021 376,323,341,354(B A.BAIL	1 ABDUL HAKIM vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.

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2020. CR. MISC./14192/2021 306 A.BAIL	1 RADHA KUMARI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR SHIVAM MANISH CHANDRA GANDHI	A.G.
2021. CR. MISC./14194/2021 341,323,344,325,4 A.BAIL	1 MITHILESH KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. UMESH PRASAD
2022. CR. MISC./14197/2021 30A A.BAIL	1 GUDDU SINGH @ SHASHIRANJAN KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
2023. CR. MISC./14199/2021 307,120(B),34 A.BAIL	1 MANISHA JAISWAL vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA	A.G.
2024. CR. MISC./14201/2021 ANTICIPATORY BAIL A.BAIL	1 USMAN ANSARI @ MD. USMAN@ MD USMAN ANSARI vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	A.G.
2025. CR. MISC./14202/2021 498A,323 A.BAIL	1 MAHATAB DEWAN @ MOHTAB DEWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2026. CR. MISC./14205/2021 406,409,420,467,4 A.BAIL	1 RAJESHWAR PRASAD SINGH vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2027. CR. MISC./14207/2021 Anticipatory bail A.BAIL	1 BRINDA RAI @ VIRENDRA RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2028. CR. MISC./14208/2021 341,323,307,504,5 A.BAIL	1 SATYAM KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
2029. CR. MISC./14209/2021 302,34 A.BAIL	1 MD. SAMIM vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2030. CR. MISC./14210/2021 341,323,324,354(B A.BAIL	1 CHUNCHUN YADAV @ CHUNCHUN KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
2031. CR. MISC./14212/2021 420,467,468,471 A.BAIL	1 ANAND PRAKASH vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
2032. CR. MISC./14213/2021 ANTICIPATORY BAIL A.BAIL	1 RANJEET RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
2033. CR. MISC./14214/2021 a bail A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	BISHWAJEET SINGH KUNDAN KUMAR SINGH	A.G.
2034. CR. MISC./14216/2021 Anticipatory bail A.BAIL	1 PARTH KUMAR SINGH @ PARTH SINGH @ BHOLU SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2035. CR. MISC./14217/2021 341,323,387,307,3 A.BAIL	1 ARUN YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2036. CR. MISC./14219/2021 302,120B, A.BAIL	1 BITTU KUMAR @ VINAY @ VINAY KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2037. CR. MISC./14220/2021 302,324,34 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2038. CR. MISC./14221/2021 429,153A,235A,34 A.BAIL	1 IRFAN QURAIHI @ DABLU vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2039. CR. MISC./14224/2021 302,34 A.BAIL	1 GANGA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
2040. CR. MISC./14230/2021 341,323,324,307,3 A.BAIL	1 HASNAIN vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
2041. CR. MISC./14231/2021 147,341,323,324,3 A.BAIL	1 RAMAKANT YADAV vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
2042. CR. MISC./14232/2021 341,323,324,307,4 A.BAIL	1 LAL MOHAMMAD MIAN @ LAL MOHAMMAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2043. CR. MISC./14234/2021 342,323,307,337,5 A.BAIL	1 NEYAZ AHMAD @ MD NEYAZ WARSI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
2044. CR. MISC./14235/2021 147,148,149,307,3 A.BAIL	1 BHUSHAN RAI @ SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ SHUBHAM BAJAJ	TARUN PRASAD MANDAL

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2045. CR. MISC./14236/2021 30,A/30,C/30D A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	RINA SINHA	A.G.
2046. CR. MISC./14237/2021 341,323,324,307,3 A.BAIL	1 KHEDAN SAH @ BIDHAYAK PRASAD @ VINDHYACHAL PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2047. CR. MISC./15100/2021 304B,34 A.BAIL	1 RANJEET MAHTO vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
2048. CR. MISC./15101/2021 448,341,323,307,3 A.BAIL	1 GANESH YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
2049. CR. MISC./15104/2021 30(a) A.BAIL	1 SHAMBHU YADAV @ SHYAM NANDAN SINGH vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
2050. CR. MISC./15105/2021 341,323,324,307,3 A.BAIL	1 SHAMBHU SAH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2051. CR. MISC./15108/2021 279,379,414,428,4 A.BAIL	1 NURHASAN ANSARI vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
2052. CR. MISC./15109/2021 414,34 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2053. CR. MISC./15116/2021 341,323,307,354,3 A.BAIL	1 MD. MURAD vs THE STATE OF BIHAR	MUKESH KUMAR JHA	ANITA KUMARI SINGH
2054. CR. MISC./15119/2021 272,273 A.BAIL	1 AWDHESH SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2055. CR. MISC./15122/2021 30A A.BAIL	1 GAUTAM YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH JITENDRA KUMAR SINGH	A.G.
2056. CR. MISC./15123/2021 498(A),341,323,50 A.BAIL	1 NARMADESHWAR GUPTA @ NARMADESHWAR PRASAD GUPTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
2057. CR. MISC./15126/2021 147,148,149,341,3 A.BAIL	1 JAY PRAKASH @ MITTHU YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2058. CR. MISC./15127/2021 30A A.BAIL	1 GANGA MUKHIYA vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2059. CR. MISC./15130/2021 30(a) A.BAIL	1 RAJMANGAL BHAGAT vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
2060. CR. MISC./15134/2021 395,396,397 A.BAIL	1 KARU YADAV vs THE STATE OF BIHAR	RAJESH RANJAN MARIA NAZIR DIPAK KUMAR SHAKTI SUMAN KUMAR	A.G.
2061. CR. MISC./15139/2021 341,323,307,34 A.BAIL	1 LAVKUSH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G.
2062. CR. MISC./15141/2021 448,323,354,506,3 A.BAIL	1 MD. SABIR vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
2063. CR. MISC./15142/2021 498(A),323,34 A.BAIL	1 GHANSHYAM @ GHANSHYAM YADAV vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
2064. CR. MISC./15143/2021 Anticipatory Bail A.BAIL	1 OM PRAKASH SINGH vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
2065. CR. MISC./15146/2021 30A A.BAIL	1 MEDJI HASDA @ MEJDI HASDA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2066. CR. MISC./15150/2021 406,409,420,34 A.BAIL	1 SATISH PRASAD SRIVASTAVA vs THE STATE OF BIHAR	MANOJ KUMAR UPADHYAY	A.G.
2067. CR. MISC./15153/2021 328,302,34, A.BAIL	1 NEELAM DEVI @ NILAM DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
2068. CR. MISC./15155/2021 304,34 A.BAIL	1 ANJANI KUMAR JHA @ ANJANI JHA vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
2069. CR. MISC./15156/2021 341,323,325,324,3 A.BAIL	1 NAWAL RAI @ NAWAL KISHORE vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2070. CR. MISC./15157/2021 392 A.BAIL	1 TRIDEB MUKHARJEE vs THE STATE OF BIHAR	VIKASH KUMAR AMARENDRA KUMAR MISHRA	A.G.
2071. CR. MISC./15159/2021 147,148,488,302,1 A.BAIL	1 ASHIQUE vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.

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2072. CR. MISC./15160/2021 379,411,34 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2073. CR. MISC./15161/2021 3 A.BAIL	1	ALOK MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	ANITA KUMARI SINGH
2074. CR. MISC./15162/2021 341,323,307,379,3 A.BAIL	1	HALIMA KHATOON vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
2075. CR. MISC./15163/2021 30A A.BAIL	1	NIKKU KUMAR SINGH @ NIKKU SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
2076. CR. MISC./15164/2021 272,273,34, A.BAIL	1	MITHILESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G.
2077. CR. MISC./15165/2021 341,323,387,384,5 A.BAIL	1	SUJIT YADAV @ VIKAS DUBEY vs THE STATE OF BIHAR	SHASHANK SHEKHAR PRAVIN KUMAR SHIVAM UDBHAV	A.G.
2078. CR. MISC./15166/2021 341,323,354(b),50 A.BAIL	1	NASAR ANSARI vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	DR. AJEET KUMAR
2079. CR. MISC./15171/2021 30A A.BAIL	1	RAJIV SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
2080. CR. MISC./15173/2021 304B,201,34 A.BAIL	1	NAGENDRA RAI vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
2081. CR. MISC./15176/2021 379,411 A.BAIL	1	VIKASH KUMAR CHOUDHARY @ VIKASH CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
2082. CR. MISC./15177/2021 anticipatory bail A.BAIL	1	SANJAY NATH TIWARI @ SANJAY TIWARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2083. CR. MISC./15178/2021 366(A),34 A.BAIL	1	AJHAR MIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2084. CR. MISC./15180/2021 341,323,379,307,5 A.BAIL	1	ANIRUDH RAM vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND	A.G.
2085. CR. MISC./15182/2021 anticipatory bail A.BAIL	1	RAMESH KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G.
2086. CR. MISC./15185/2021 30(a) A.BAIL	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RAVINDRA KUMAR	A.G.
2087. CR. MISC./15186/2021 379,411 A.BAIL	1	NAND LAL KUMAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2088. CR. MISC./15194/2021 272,273 A.BAIL	1	MUKESH MAHTO vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2089. CR. MISC./15195/2021 ANTICIPATORY bail A.BAIL	1	LALLU RAM vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
2090. CR. MISC./15196/2021 341,323,504,506,3 A.BAIL	1	SUDHIR PASWAN @ SUDHIR KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
2091. CR. MISC./15200/2021 420,120(B) A.BAIL	1	RAMA BAITHA vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G.
2092. CR. MISC./15201/2021 30,A A.BAIL	1	MD. RUSTAM ALAM vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2093. CR. MISC./15203/2021 147,148,149,323,5 A.BAIL	1	ABUJAR @ MD. ABUJAR ALAM vs THE STATE OF BIHAR	NASIM YAHYA	A.G.
2094. CR. MISC./15204/2021 363,366A, A.BAIL	1	SHANTI DEVI @ MANTI DEVI vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
2095. CR. MISC./15205/2021 anticipatory bail A.BAIL	1	SUDAMA PRASAD vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G.
2096. CR. MISC./15206/2021 420,467,468,471,1 A.BAIL	1	RADHIKA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
2097. CR. MISC./15207/2021 341,323,324,307,3 A.BAIL	1	CHANDA DEVI @ CHANDA KUNWAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G. AJAY KUMAR TIWARY
2098. CR. MISC./15208/2021 498(A) A.BAIL	1	MD. AZAD vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA ASHOK KUMAR	A.G.

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2099. CR. MISC./15209/2021 30(a) A.BAIL	1	SUNIL CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2100. CR. MISC./15210/2021 30A A.BAIL	1	GUDDU BASFOR vs THE STATE OF BIHAR	SHAIENDRA KUMAR DWIVEDI	A.G.
2101. CR. MISC./15211/2021 272,273 A.BAIL	1	RAVI PRASAD GUPTA @ RAVI KUMAR GUPTA vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
2102. CR. MISC./15218/2021 341,323,307,504,3 A.BAIL	1	BHARAT MAHTO @ BHARAT PRASAD vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
2103. CR. MISC./15220/2021 341,323,324,447,3 A.BAIL	1	UPENDRA RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2104. CR. MISC./15222/2021 30A A.BAIL	1	MANOJ KUMAR @ MANOJ PRASAD vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
2105. CR. MISC./15225/2021 anticipatory bail A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. CHANDRA MOHAN JHA
2106. CR. MISC./15228/2021 341,323,354,306,3 A.BAIL	1	SAJAN PODDAR @ SAJAN KR. PODDAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. BHOLA PRASAD INDRAJEET KUMAR
2107. CR. MISC./15231/2021 379,411 A.BAIL	1	INDRADEO PASWAN @ BICHHA PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	A.G.
2108. CR. MISC./15233/2021 307,34 A.BAIL	1	MUNTUN SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
2109. CR. MISC./15247/2021 30A,32B,41(1) A.BAIL	1	BHAGESH GIRI @ RAJIV RANJAN YATI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
2110. CR. MISC./15250/2021 392,395,412 A.BAIL	1	RAVI KUMAR @ RAVI KUMAR YADAV vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2111. CR. MISC./15253/2021 307,504,506,34 A.BAIL	1	NARAYAN MANJHI vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
2112. CR. MISC./15254/2021 147,148,149,341,3 A.BAIL	1	SHIVDANI YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
2113. CR. MISC./15256/2021 anticipatory bail A.BAIL	1	BABITA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2114. CR. MISC./15259/2021 147,148,149,341,3 A.BAIL	1	SHARDA RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
2115. CR. MISC./15262/2021 341,323,324,307,5 A.BAIL	1	BRIJ SINGH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G.
2116. CR. MISC./15264/2021 30A A.BAIL	1	ARUN KUMAR MATHO @ ARUN MATHO vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
2117. CR. MISC./15265/2021 anticipatory bail A.BAIL	1	MEGHU KEWAT vs THE STATE OF BIHAR	RAJESH MOHAN TILAK SAO	A.G.
2118. CR. MISC./15267/2021 341,323,376,506 A.BAIL	1	MD. ASRAF KURAIISHI @ MD. ASRAF vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY PUNAM KUMARI	A.G.
2119. CR. MISC./15268/2021 302,201,34 A.BAIL	1	MOST GULABI DEVI @ GULABI DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2120. CR. MISC./15269/2021 anticipatory bail A.BAIL	1	MANOJ MARANDI @ MANOJ KUMAR vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	A.G.
2121. CR. MISC./15271/2021 341,323,307,379,5 A.BAIL	1	MADHU KUMARI vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
2122. CR. MISC./15273/2021 302,120B, A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
2123. CR. MISC./15274/2021 30(A)(D) A.BAIL	1	CHHOTU KUMAR @ CHHOTU YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2124. CR. MISC./15275/2021 302,120B,34 A.BAIL	1	NEERA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2125. CR. MISC./15280/2021 anticipatory bail A.BAIL	1	SUNITA KUMARI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
2126. CR. MISC./15281/2021 304,34 A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G.

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2127. CR. MISC./15283/2021 147,149,341,323,3 A.BAIL	1 MD. IRFAN @ MD. IRFAN ALAM vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2128. CR. MISC./15287/2021 341,323,307,379,3 A.BAIL	1 RAHMAN @ KATIA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2129. CR. MISC./15288/2021 341,323,498A,406 A.BAIL	1 SHAHID ALAM @ MD. SHAHID @ MD. SAHID vs THE STATE OF BIHAR	MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G.
2130. CR. MISC./15292/2021 341,323,324,380,5 A.BAIL	1 SHIVAM KUMAR SINGH @ SHIVAM KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2131. CR. MISC./15294/2021 302,201,34 A.BAIL	1 ASAGAR ALI @ MUSTAN BABA vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
2132. CR. MISC./15295/2021 498(A) A.BAIL	1 YADUNANDAN PRASAD vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
2133. CR. MISC./15296/2021 420,406 A.BAIL	1 SANTOSH KUMAR @ SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR	SHUBHESH PANDEY PAWAN KUMAR	A.G.
2134. CR. MISC./15298/2021 341,323,406,420,5 A.BAIL	1 MUKUL KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR HARENDRA PRASAD SINGH	GULNAR BEGUM ASHOK KUMAR SINHA SATISH KUMAR SINHA ASHOK KUMAR SINHA SATISH KUMAR SINHA
2135. CR. MISC./15300/2021 147,148,149,341,3 A.BAIL	1 NAVIN RAM @ NAWIN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH NEERAJ KUMAR SINGH	BINOD KUMAR ARJUN PD. KESHRI PRAMOD KUMAR ANIL KUMAR
2136. CR. MISC./15303/2021 341,323,324,307,3 A.BAIL	1 SHATRUDHAN KUMAR vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. DHARAMVEER
2137. CR. MISC./15304/2021 363,366(A),34 A.BAIL	1 SARSWATI DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2138. CR. MISC./15306/2021 30(a) A.BAIL	1 SUNIL MATHO vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
2139. CR. MISC./15309/2021 30(a) A.BAIL	1 MANISH SINGH @ MANISH KUMAR SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	NITYANAND MISHRA ATUL KUMAR PANDEY	A.G.
2140. CR. MISC./15313/2021 30,A,41,1 A.BAIL	1 AVINASH KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2141. CR. MISC./15318/2021 323,341,324,307,3 A.BAIL	1 SADARAN CHAUDHARY vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
2142. CR. MISC./15320/2021 30(a) A.BAIL	1 RAJU CHAUDHRI vs THE STATE OF BIHAR	ANMOL KUMAR	A.G.
2143. CR. MISC./15321/2021 379,411 A.BAIL	1 NITESH SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2144. CR. MISC./15323/2021 147,149,341,323,2 A.BAIL	1 AMRENDRA @ BIREN PRASAD vs THE STATE OF BIHAR	SANJAY PRASAD	GULNAR BEGUM
2145. CR. MISC./15325/2021 494,498(A),323,31 A.BAIL	1 RAJ KUMAR MANDAL vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR	A.G.
2146. CR. MISC./15329/2021 341,323,307,504,5 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	SHIV SAGER SHARMA NAGENDRA KUMAR	A.G.
2147. CR. MISC./16240/2021 366(A),120(B),34 A.BAIL	1 MD. RUSTAM vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
2148. CR. MISC./16241/2021 365 A.BAIL	1 RAM RAJ PRASAD @ RAM RAJ SINGH vs THE STATE OF BIHAR	SUNIL KUMAR AJIT KUMAR	A.G.
2149. CR. MISC./16242/2021 30A A.BAIL	1 DILIP KUMAR YADAV @ DILIP YADAV vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
2150. CR. MISC./16246/2021 302,34 A.BAIL	1 AMARJEET RAY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2151. CR. MISC./16247/2021 379,420 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NISHANT KIRAN	A.G.
2152. CR. MISC./16248/2021 30(a) A.BAIL	1 JITENDRA YADAV @ JITENDRA RAI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2153. CR. MISC./16251/2021 147,148,149,323,5 A.BAIL	1 BAM SHANKAR PANDIT vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
2154. CR. MISC./16255/2021 a.bail A.BAIL	1 MAHIP LAL SAH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.



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2155. CR. MISC./16257/2021 147,148,149,341,3 A.BAIL	1 SURJA NARAYAN SINGH @ SURAJ SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2156. CR. MISC./16259/2021 498(A),323,307,49 A.BAIL	1 AMARJEET SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2157. CR. MISC./16262/2021 30(a) A.BAIL	1 PRAMOD RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2158. CR. MISC./16263/2021 341,323,325,307,3 A.BAIL	1 PAPPU ALAM @ PAPPU PRASAD vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
2159. CR. MISC./16264/2021 30A A.BAIL	1 SANJAY SAHANI @ SANJAY SAHNI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.
2160. CR. MISC./16267/2021 147,149,341,323,3 A.BAIL	1 SANJAY SINGH @ SANJAY KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G.
2161. CR. MISC./16268/2021 147,148,149,341,3 A.BAIL	1 KAMAL YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA SANJAY KUMAR JHA	A.G.
2162. CR. MISC./16271/2021 30A A.BAIL	1 KUNTI DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2163. CR. MISC./16273/2021 341,323,504,354a, A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	SANJAY SINHA SHWETA	A.G.
2164. CR. MISC./16275/2021 363,366a,452,506, A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SUNIL KUMAR SINHA	A.G.
2165. CR. MISC./16278/2021 30A A.BAIL	1 GUDDI DEVI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
2166. CR. MISC./16279/2021 379 A.BAIL	1 AWDHESH YADAV vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH ATUL KUMAR	A.G.
2167. CR. MISC./16282/2021 304(B),34 A.BAIL	1 SUBODH KUMAR @ SUBODH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2168. CR. MISC./16283/2021 341,323,324,498-A A.BAIL	1 AKBAL AHMAD @ EKBAL AHMAD vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD	A.G.
2169. CR. MISC./16284/2021 406,420 A.BAIL	1 PANKAJ SINGH @ PANKAJ KUMAR vs THE STATE OF BIHAR	SAKET KUMAR AMIT KUMAR PANDEY	A.G.
2170. CR. MISC./16289/2021 30A A.BAIL	1 SONU @ MOTKA vs THE STATE OF BIHAR	SAIFUR RAHMAN	A.G.
2171. CR. MISC./16290/2021 30A A.BAIL	1 RAJ KISHORE SINGH vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	GAURI SHANKAR GUPTA
2172. CR. MISC./16292/2021 341,323,448,325,3 A.BAIL	1 ASHIK ALI @ ASIF ALI vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G.
2173. CR. MISC./16293/2021 anticipatory bail A.BAIL	1 MADHUSUDAN KUMAR @ MADHU SUDAN PRASAD vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	A.G.
2174. CR. MISC./16294/2021 458,323,307,387,5 A.BAIL	1 SHAMBHU SHARMA @ SHAMBHU KUMAR SHARMA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2175. CR. MISC./16297/2021 304B,34 A.BAIL	1 NABI MIAN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2176. CR. MISC./16298/2021 304B,34 A.BAIL	1 MAHENDRA SINGH @ MAHENDRA PRASAD SINGH @ MAHENDAR SINGH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2177. CR. MISC./16299/2021 447,341,323,324,3 A.BAIL	1 MD. IFTEKHAR @ BHOLU @ IFTEKHAR JALIS vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
2178. CR. MISC./16300/2021 30A A.BAIL	1 BABLI DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.

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2179. CR. MISC./16301/2021 341,323,325,307,3 A.BAIL	1 CHANDA DEVI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH A.G.
2180. CR. MISC./16303/2021 341,323,307,379,3 A.BAIL	1 GORELAL CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH A.G SAMIR KUMAR BHARTI
2181. CR. MISC./16308/2021 341,323,325,307,5 A.BAIL	1 DHARMENDRA RAJ PRIYADARSHI @ DHARMENDRA MAHARAJ vs THE STATE OF BIHAR	SETU PRATEEK A.G SANJANA
2182. CR. MISC./16312/2021 25(1-A),25(1-AA), A.BAIL	1 MD.CHUNNU @ MD.TARIKH ANWAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH A.G
2183. CR. MISC./16313/2021 147,148,149,323,3 A.BAIL	1 MUNNA RAI vs THE STATE OF BIHAR	AMIT KUMAR ANAND A.G. KUMAR MANGLAM
2184. CR. MISC./16315/2021 363,364A A.BAIL	1 AKASH SINGH @ AKASH KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR A.G. SADA NAND ROY
2185. CR. MISC./16316/2021 18,20, A.BAIL	1 BINESH YADAV@ DINESH YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA A.G
2186. CR. MISC./16317/2021 379,411,34 A.BAIL	1 MD SAHID @ SAHID vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA A.G. NAFISUZZOHA
2187. CR. MISC./16320/2021 30A A.BAIL	1 SANTOSH PASWAN vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
2188. CR. MISC./16322/2021 341,323,324,325,3 A.BAIL	1 RAMCHANDRA YADAV @ RAMCHAND YADAV vs THE STATE OF BIHAR	ANIL PRASAD SINGH A.G.
2189. CR. MISC./16323/2021 147,148,149,323,3 A.BAIL	1 MD. GULAB vs THE STATE OF BIHAR	RAJESH RANJAN A.G. SHAKTI SUMAN KUMAR DIPAK KUMAR MARIA NAZIR
2190. CR. MISC./16325/2021 498A, A.BAIL	1 RAJESH KUMAR PANDEY vs THE STATE OF BIHAR	AJIT RANJAN KUMAR A.G NAGENDRA PRASAD
2191. CR. MISC./16326/2021 498A,341,323,34, A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	SAKET TIWARY A.G ANURAJ SINGH KANHAIYA JEE TIWARI
2192. CR. MISC./16327/2021 30A,32(II) A.BAIL	1 RAVINDRA PRAKASH vs THE STATE OF BIHAR	SANJEEV KUMAR A.G.
2193. CR. MISC./16332/2021 363,366, A.BAIL	1 ANIL YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR A.G SINGH
2194. CR. MISC./16333/2021 406,420 A.BAIL	1 REETA DEVI vs THE STATE OF BIHAR	RAMA KANT SINGH A.G.
2195. CR. MISC./16335/2021 147,149,341,323,3 A.BAIL	1 PANPATI DEVI vs THE STATE OF BIHAR	DEOVIND KUMAR A.G SINGH ANURADHA KUMARI
2196. CR. MISC./16336/2021 376,506 A.BAIL	1 MANISH KUMAR @ DURGA MAHTO vs THE STATE OF BIHAR	PUSHPENDRA KUMAR A.G SINGH
2197. CR. MISC./16338/2021 272,273,34, A.BAIL	1 RAKESH KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR A.G
2198. CR. MISC./16341/2021 147,149,341,323,3 A.BAIL	1 CHOTU PASWAN vs THE STATE OF BIHAR	RAVISH MISHRA A.G KEERTIKA SAKSHI
2199. CR. MISC./16342/2021 498A,341,323,354, A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	BIJAY KUMAR PANDEY MD. FAHIMUDDIN BRAJ KISHORE SINGH
2200. CR. MISC./16343/2021 376,34 A.BAIL	1 DEO NANDAN YADAV @ DEO NANDAN KUMAR YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA
2201. CR. MISC./16348/2021 30(a) A.BAIL	1 VINAY KUMAR vs THE STATE OF BIHAR	MD. ANIS AKHTAR A.G. MAHTAB ALAM
2202. CR. MISC./16349/2021 414 A.BAIL	1 RAJESHWAR RAM @ RAJESHWAR RAM vs THE STATE OF BIHAR	HRIDAY NARAYAN RAMCHANDRA SINGH HARSHIT SHIVNANDAN SAH
2203. CR. MISC./16350/2021 341,354(B),323,50 A.BAIL	1 LALAKANT PRASAD KUSHWAHA vs THE STATE OF BIHAR	ARUN KUMAR A.G.
2204. CR. MISC./16353/2021 498A A.BAIL	1 RAM KUMAR SAH vs THE STATE OF BIHAR	ALOK KUMAR JHA A.G.
2205. CR. MISC./16354/2021 147,148,149,337,3 A.BAIL	1 BIHARI PASWAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G. SURESH SINGH PARAS NATH
2206. CR. MISC./16355/2021 341,323,307,504,3 A.BAIL	1 DHARMVEER SAHNI @ DHARMVEER KUMAR vs THE STATE OF BIHAR	BISHWESHWAR RAM A.G.
2207. CR. MISC./16356/2021 147,148,323,427,5 A.BAIL	1 TARA CHANDRA RISHI vs THE STATE OF BIHAR	JITENDRA KUMAR MRITUNJAY KUMAR PANDEY NIRALA

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2208. CR. MISC./16357/2021 anticipatory bail A.BAIL	1	BIJENDRA PRASAD YADAV @ BIJENDRA PRASAD vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA A.G.
2209. CR. MISC./16358/2021 30(a),41(1) A.BAIL	1	PARSURAM MAHTO vs THE STATE OF BIHAR	SETU PRATEEK A.G. SANJANA
2210. CR. MISC./16359/2021 30(a) A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAKESH SINGH A.G. SAKET KUMAR SINGH MITHILESH KUMAR SINGH
2211. CR. MISC./16360/2021 302,34,120B A.BAIL	1	ABHISHEK KUMAR @ ABHISHEK KUMAR JHA vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
2212. CR. MISC./16367/2021 376 A.BAIL	1	MD. NOOR ALAM @ NOOR ALAM vs THE STATE OF BIHAR	SHIVA SHANKAR NITYA NAND TIWARY SHARMA ARUN KUMAR SINHA
2213. CR. MISC./16369/2021 anticipatory bail A.BAIL	1	RAJINDRA PASI @ CHAUDHARY @ RAJENDRA CHAUDHARY vs THE STATE OF BIHAR	ASHWANI KUMAR A.G. TIWARY MAYA SHANKAR MISHRA
2214. CR. MISC./16371/2021 147,148,149,341,3 A.BAIL	1	BHOJ RAM vs THE STATE OF BIHAR	SACHIDA NAND RAI RAMCHANDRA SINGH
2215. CR. MISC./16376/2021 30A A.BAIL	1	RAVINDRA RAY vs THE STATE OF BIHAR	RUPA KUMARI A.G. YUGAL KISHORE
2216. CR. MISC./16378/2021 147,149,447,341,3 A.BAIL	1	KRISHNA BAITHA @ KRISHNA KUMAR BAITHA @ SRI KRISHNA KUMAR BAITHA vs THE STATE OF BIHAR	RAJESH KUMAR A.G.
2217. CR. MISC./16381/2021 25(1-B)A,26,35 A.BAIL	1	MD SHABBIR ANSARI @ SHABIR ALI vs THE STATE OF BIHAR	RAKESH SINGH A.G. BHASKAR SHANKAR SAKET KUMAR SINGH
2218. CR. MISC./16383/2021 a.bail A.BAIL	1	MD. RIYAZ vs THE STATE OF BIHAR	BIMAL KUMAR A.G.
2219. CR. MISC./16386/2021 448,341,323,379,3 A.BAIL	1	RAMANAND PANDEY vs THE STATE OF BIHAR	PARIJAT SAURAV A.G. MANISH PRAKASH
2220. CR. MISC./16388/2021 498(A),504,506 A.BAIL	1	PRIYESH PRIYADARSHI @ GOVIND MISHRA vs THE STATE OF BIHAR	NITYANAND A.G. VINOD PANDEY
2221. CR. MISC./16390/2021 364,302,34 A.BAIL	1	AMOD PANDEY vs THE STATE OF BIHAR	SHIVJEE SINGH A.G. MUKESH KUMAR
2222. CR. MISC./16391/2021 341,323,324,325,3 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR A.G.
2223. CR. MISC./16392/2021 379,506,34 A.BAIL	1	NITESH KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR A.G. GAJENDRA KUMAR SINGH
2224. CR. MISC./16402/2021 341,448,385,387,3 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE A.G. RUPA KUMARI
2225. CR. MISC./16404/2021 420,467,468,470,4 A.BAIL	1	DR. PRO. RAM MOHAN SINGH @ RAM MOHAN SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH A.G.
2226. CR. MISC./16405/2021 420,406,504,506 A.BAIL	1	HARIDWAR SINGH @ HARDWAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH A.G. SANJAY KUMAR BHAVESH KUMAR SAH
2227. CR. MISC./16409/2021 323,498A,379, A.BAIL	1	MD. ASHIQUE @ MD. ASHIQUE KHAN vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH A.G.
2228. CR. MISC./16433/2021 272,273 A.BAIL	1	SWAMI NATH YADAV vs THE STATE OF BIHAR	SHAIENDRA KUMAR A.G. DWIVEDI
2229. CR. MISC./16435/2021 30(A) A.BAIL	1	MITHLESH THAKUR vs THE STATE OF BIHAR	SHAILESH KUMAR A.G.
2230. CR. MISC./16436/2021 498(A),341,323,37 A.BAIL	1	BAIDNATH SAH vs THE STATE OF BIHAR	DR. BIPIN CHANDRA A.G.
2231. CR. MISC./16437/2021 30A A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR A.G.
2232. CR. MISC./16438/2021 45 A.BAIL	1	RAMESH KUMAR vs THE UNION OF INDIA, THROUGH ASST. DIRECTOR, ENFORCEMENT DIRECTORATE, 1ST FLOOR, CHANDPURA PLACE,	ASHHAR MUSTAFA K.N. SINGH (ADSG) FAHAD KHURSHID MD NAUSAD ASHRAF ABU NASAR MANOJ KUMAR SINGH ATUL KUMAR JHA

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2233. CR. MISC./16445/2021 366,34 A.BAIL	1 SURAJ KUMAR YADAV @ SURAJ YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR ROHIT KUMAR	A.G.
2234. CR. MISC./16448/2021 30A A.BAIL	1 NIRDOSH YADAV vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
2235. CR. MISC./16450/2021 376,511 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2236. CR. MISC./16451/2021 363,366(A),34 A.BAIL	1 RAJU PANDIT @ RAJU KUMAR PANDIT vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
2237. CR. MISC./16453/2021 147,148,307 A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
2238. CR. MISC./16454/2021 420,467,468,471,1 A.BAIL	1 SHYAM KISHORE SINGH vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
2239. CR. MISC./16458/2021 302,201,34 A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2240. CR. MISC./16459/2021 188,447,353,34 A.BAIL	1 UPENDRA RAM vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2241. CR. MISC./16462/2021 461,379 A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
2242. CR. MISC./16465/2021 341,323,379,324,3 A.BAIL	1 SANTOSH MUKHIYA vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2243. CR. MISC./16468/2021 30A A.BAIL	1 ARVIND RAY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2244. CR. MISC./16469/2021 147,148,149,447,3 A.BAIL	1 NARESH RAI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2245. CR. MISC./16471/2021 406,409 A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	SAKET TIWARY VINAY PRAKASH MISHRA	A.G.
2246. CR. MISC./16474/2021 406,420,504, A.BAIL	1 GAURAV KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2247. CR. MISC./17261/2021 30A A.BAIL	1 SUDAY PRAJAPATI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
2248. CR. MISC./17262/2021 341,323,324,307,5 A.BAIL	1 RAJ KISHORE RAM @ RAJ KISHRE RAM vs THE STATE OF BIHAR	RUDRA DEO	A.G.
2249. CR. MISC./17264/2021 30A A.BAIL	1 RAVI RANJAN SHARMA @ GULLI vs THE STATE OF BIHAR	SHIVAM UDBHAV	A.G.
2250. CR. MISC./17265/2021 302,34, A.BAIL	1 SURBIND YADAV vs THE STATE OF BIHAR	BINOD KUMAR PASWAN ABDUL HAQUE ANSARI	A.G.
2251. CR. MISC./17268/2021 341,323,279,308,5 A.BAIL	1 RANJAN PASWAN @ RANJAY PASWAN vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
2252. CR. MISC./17269/2021 147,148,149,307,3 A.BAIL	1 SHUBHNATH SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ SHUBHAM BAJAJ	MD. FAHIMUDDIN
2253. CR. MISC./17270/2021 30A A.BAIL	1 SUMIT KUMAR CHOUDHARY @ GUDDU CHOUDHARY vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2254. CR. MISC./17271/2021 30A A.BAIL	1 PINTU CHAUDHARY vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
2255. CR. MISC./17279/2021 147,149,323,341,3 A.BAIL	1 SUDARSHAN MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2256. CR. MISC./17280/2021 399,402,413,414 A.BAIL	1 SANTOSH KUMAR DWIVEDI @ SANTOSH PANDIT @ SANTOSH KUMAR DIVEDI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
2257. CR. MISC./17281/2021 25(1-A),(1-AA),26 A.BAIL	1 ADARSH KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.

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2258. CR. MISC./17283/2021 302,120B,34 A.BAIL	1 MD IRFAN KHAN @ IRFAN KHAN vs THE STATE OF BIHAR	NAVJOT YESHU	A.G.
2259. CR. MISC./17286/2021 420,467,468,471,1 A.BAIL	1 PUJA KUMARI vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
2260. CR. MISC./17287/2021 30A A.BAIL	1 SONU SINGH vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
2261. CR. MISC./17288/2021 341,323,324,307,3 A.BAIL	1 MD. SARFARAZ ALAM vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2262. CR. MISC./17291/2021 302,120(B),34 A.BAIL	1 PARMESHWAR MURMU vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
2263. CR. MISC./17294/2021 regular bail A.BAIL	1 VIJAY RAY @ VIJAY KUMAR @ VIJAY RAM vs THE STATE OF BIHAR	LALAN KUMAR BRIJ BIHARI TIWARY	A.G.
2264. CR. MISC./17295/2021 A.Bail A.BAIL	1 RAM POOJAN PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2265. CR. MISC./17296/2021 341,323,307,379,3 A.BAIL	1 ASHAB @ MD. ASHAB ALI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2266. CR. MISC./17299/2021 307,498(A),34 A.BAIL	1 UPENDRA KUMAR @ UPENDRA YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2267. CR. MISC./17300/2021 341,323,325,307,3 A.BAIL	1 RAGHUBANSH SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2268. CR. MISC./17302/2021 7 A.BAIL	1 HARSH KUMAR SINHA vs THE STATE OF BIHAR	DR. ANSHUMAN SANJAY KUMAR RITA KUMARI UPADHYAYA BABAN KUMAR	A.G.
2269. CR. MISC./17304/2021 366(A),34 A.BAIL	1 KARAN PASWAN vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
2270. CR. MISC./17306/2021 147,148,341,323,5 A.BAIL	1 NAWAL SINGH vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	A.G.
2271. CR. MISC./17307/2021 30(a) A.BAIL	1 MITHU MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2272. CR. MISC./17309/2021 30(a),38,41(i)(ii) A.BAIL	1 BULLET RAI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
2273. CR. MISC./17310/2021 406,409 A.BAIL	1 RAM JATAN RAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
2274. CR. MISC./17312/2021 272,273,420,120(B) A.BAIL	1 MD SAHID @ SAHID PRADHAN vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
2275. CR. MISC./17316/2021 302,201,120(B),34 A.BAIL	1 LAKHAN SAO vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
2276. CR. MISC./17318/2021 Anticipatory bail A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2277. CR. MISC./17321/2021 498(A),34 A.BAIL	1 RAKESH SINGH vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G.
2278. CR. MISC./17323/2021 a bail A.BAIL	1 BASANTI DEVI @ PAWNI DEVI vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.
2279. CR. MISC./17324/2021 147,148,149,341,3 A.BAIL	1 SULENDRA YADAV @ SURENDRA PRASAD @ PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH SUNIL KUMAR	A.G.
2280. CR. MISC./17325/2021 147,148,149,341,3 A.BAIL	1 SACHIN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ARJUN PRASAD	A.G.
2281. CR. MISC./17327/2021 30(a) A.BAIL	1 ANISH KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2282. CR. MISC./17329/2021 anticipatory bail A.BAIL	1 SATRUGHAN KUMAR YADAV @ NAULAKHA YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2283. CR. MISC./17330/2021 498A,406,307,323, A.BAIL	1 SONU PODDAR @SONU KUMAR PODDAR vs THE STATE OF BIHAR	VINOD GAUTAM	A.G. SHASHI DHAR JHA
2284. CR. MISC./17331/2021 147,148,149,341,3 A.BAIL	1 LALAN KUMAR @ KARU RAM vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2285. CR. MISC./17332/2021 272,273,414,34 A.BAIL	1 BABLU MANDAL vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2286. CR. MISC./17333/2021 498(A),323,341,50 A.BAIL	1 NITIN LAL vs THE STATE OF BIHAR	NISHANT KUMAR SINHA SANTOSH KUMAR	A.G.

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2287. CR. MISC./17334/2021 anticipatory bail A.BAIL	1	ADULIYA DEVI @ ARHULIYA DEVI vs THE STATE OF BIHAR	JITENDRA SINGH DEWESH KUMAR PANDEY	A.G.
2288. CR. MISC./17336/2021 30(a),41(i) A.BAIL	1	VISHWAKARMA RAI @ VISHWAKARMA YADAV vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
2289. CR. MISC./17338/2021 306 A.BAIL	1	RAKESH SAH @ RAKESH KUMAR SAH vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2290. CR. MISC./17339/2021 323,341,354B,379, A.BAIL	1	RAM PREWESH YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2291. CR. MISC./17340/2021 147,148,149,186,1 A.BAIL	1	BIRBAHADUR SINGH @ BIRBAHADUR YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
2292. CR. MISC./17343/2021 414,34 A.BAIL	1	NAVIN PASWAN vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
2293. CR. MISC./17347/2021 341,323,307,354A, A.BAIL	1	GULO MANDAL @ GULAB CHANDRA MANDAL @ GULAB CHANDA MANDAL vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
2294. CR. MISC./17348/2021 341,323,324,379,4 A.BAIL	1	SONU BIND @ SONU NISHAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2295. CR. MISC./17349/2021 341,323,307,504,5 A.BAIL	1	AZAD YADAV @ AZAD KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
2296. CR. MISC./17350/2021 498A,323,341,406, A.BAIL	1	DUDHNATH YADAV @ DUDHANATH KUMAR @ DUDHNATH KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SANJAY KUMAR@MAURYA	A.G. ZAINUL ABEDIN
2297. CR. MISC./17351/2021 365,367,368,370,3 A.BAIL	1	JYOTI DEVI vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
2298. CR. MISC./17356/2021 30(a) A.BAIL	1	VICKY YADAV @ GOPAL YADAV vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR HARISH KUMAR SHASHANK SHEKHAR	A.G.
2299. CR. MISC./17358/2021 30A A.BAIL	1	NITISH BHAGAT @ NITISH KUMAR BHAGAT vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2300. CR. MISC./17361/2021 147,148,149,341,3 A.BAIL	1	CHHOTU PASWAN @ CHHOTU KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
2301. CR. MISC./17362/2021 341,323,353,504,5 A.BAIL	1	NANKI KUMARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2302. CR. MISC./17364/2021 30(a) A.BAIL	1	VINOD SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2303. CR. MISC./17365/2021 306,34 A.BAIL	1	SARWAN KUMAR SINGH @ SARWAN SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH	A.G.
2304. CR. MISC./17368/2021 cr misc A.BAIL	1	KAUSHAL PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2305. CR. MISC./17371/2021 379,411,414,34 A.BAIL	1	BAMBAM KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
2306. CR. MISC./17372/2021 30A A.BAIL	1	SHANKAR YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2307. CR. MISC./17377/2021 30A A.BAIL	1	MANTU MAHTO vs THE STATE OF BIHAR	RINA SINHA	A.G.
2308. CR. MISC./17378/2021 394,307 A.BAIL	1	VIKKY PATEL @ BIKKY KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
2309. CR. MISC./17380/2021 406,420,467,468,4 A.BAIL	1	SANJAY KUMAR NATHANI @ SANJAY KUMAR vs THE STATE OF BIHAR	SAKET TIWARY	A.G.

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2310. CR. MISC./17381/2021 30A A.BAIL	1	GUDDU SINGH @ GUDDU PRASAD ARBIND KUMAR SINGH vs THE STATE OF BIHAR	A. G.
2311. CR. MISC./17384/2021 143,269,270,353,3 A.BAIL	1	DILEEP RAY @ MUSHARWA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH A. G.
2312. CR. MISC./17386/2021 498A A.BAIL	1	RIPU SUDAN SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH A. G HIRA JHA ANIL PRASAD SINGH VIJAY KISHORE BHARTI
2313. CR. MISC./17388/2021 341,323,427,324,3 A.BAIL	1	ASHOK RAI vs THE STATE OF BIHAR	APURVA KUMAR A. G.
2314. CR. MISC./17391/2021 30A A.BAIL	1	RAJU RAY @ RAJ KISHORE KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR A. G
2315. CR. MISC./17392/2021 498A,379 A.BAIL	1	RAKESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA A. G.
2316. CR. MISC./17396/2021 366, A.BAIL	1	TOUKIR ALAM vs THE STATE OF BIHAR	NAVNIT KUMAR A. G GAJENDRA PRASAD YADAV SHIVNANDAN BHARTI
2317. CR. MISC./17397/2021 272,273,34 A.BAIL	1	KHURSHID ALAM vs THE STATE OF BIHAR	PRIYANKA SINGH A. G. ANUJ KUMAR KUMARI ANUPAM RAVI SHANKAR SINGH
2318. CR. MISC./17399/2021 323,324,325,341,4 A.BAIL	1	MUKESH RAI vs THE STATE OF BIHAR	UMESH CHANDRA A. G. VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
2319. CR. MISC./17408/2021 due to land dispu A.BAIL	1	KUDUS MIYAN @ MD. KUDUS vs THE STATE OF BIHAR	JAVED ASLAM A. G. DEVIKA RANI
2320. CR. MISC./17410/2021 147,341,324,307,3 A.BAIL	1	AWADHESH PASWAN vs THE STATE OF BIHAR	MRIGENDRA KUMAR A. G. RAMASHISH
2321. CR. MISC./17411/2021 30A A.BAIL	1	SHIRUL MARANDI @ SHIRU MARANDI vs THE STATE OF BIHAR	NAFISUZZOHA A. G.
2322. CR. MISC./17413/2021 135 A.BAIL	1	SANJAY CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR A. G.
2323. CR. MISC./17414/2021 147,148,149,341,3 A.BAIL	1	FULESHWAR PASWAN vs THE STATE OF BIHAR	ARABIND NATH A. G. PANDEY
2324. CR. MISC./17416/2021 30A A.BAIL	1	AMIT KUMAR YADAV @ AMIT KUMAR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR A. G.
2325. CR. MISC./17418/2021 30A A.BAIL	1	OM PRAKASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH A. G
2326. CR. MISC./17419/2021 anticipatory bail A.BAIL	1	SATYENDRA SAH @ SATYENDRA SAH GOND vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A. G.
2327. CR. MISC./17422/2021 147,148,149,186,1 A.BAIL	1	MUNNA YADAV @ MUNNA SINGH vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA A. G
2328. CR. MISC./17423/2021 30A A.BAIL	1	RAM PRAVESH CHAUDHARY @ RAM PRAVESH CHOUDHARY vs THE STATE OF BIHAR	BIJAY BHUSHAN A. G. PRASAD SHEKHAR HARSHVARDHAN SWATI KUMARI SADHNA SUMAN
2329. CR. MISC./17427/2021 anticipatory bail A.BAIL	1	SHARVAN RAY @ SARBAN RAY @ JHARKHANDI vs THE STATE OF BIHAR	PARMANAND PD. NR. A. G. SAHI
2330. CR. MISC./17428/2021 147,149,323,325,3 A.BAIL	1	LAL KISHUN PASWAN vs THE STATE OF BIHAR	DHANANJAY KUMAR A. G. PANDEY
2331. CR. MISC./17433/2021 376,323,504,506,3 A.BAIL	1	SUJEET KUMAR @ CHHOTU vs THE STATE OF BIHAR	INDU BHUSHAN A. G. MD. ANJUM AKHTER SANJAY KUMAR
2332. CR. MISC./17434/2021 467,468,471 A.BAIL	1	ARVIND KUMAR vs THE STATE OF BIHAR	SHILPI KESHRI A. G. ANAND VARDHAN
2333. CR. MISC./17436/2021 341,323,307,337,3 A.BAIL	1	LOTHA NAT vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA A. G. SHARWAN KUMAR
2334. CR. MISC./17440/2021 366A,504,506,34 A.BAIL	1	DEEPAK SAH @ GOLU vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1 A. G

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2335. CR. MISC./17441/2021 363,366A,34 A.BAIL	1 FAKRUDDIN ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2336. CR. MISC./17443/2021 505(2) A.BAIL	1 KISHORI SAH vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
2337. CR. MISC./17446/2021 147,148,149,341,3 A.BAIL	1 SIYA SARAN PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
2338. CR. MISC./17447/2021 30A A.BAIL	1 MD. ASGAR @ ASGAR vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
2339. CR. MISC./17448/2021 341,323,307,504,3 A.BAIL	1 ABHAY KUMAR @ ABHAY YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
2340. CR. MISC./17449/2021 147,148,149,323,3 A.BAIL	1 BHRIGUNATH RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
2341. CR. MISC./17450/2021 30A A.BAIL	1 BINAY PRASAD vs THE STATE OF BIHAR	RUDRA DEO	A.G.
2342. CR. MISC./17452/2021 any time arrest b A.BAIL	1 LALO YADAV vs THE STATE OF BIHAR	SADA NAND ROY	A.G.
2343. CR. MISC./17453/2021 30A A.BAIL	1 AJAY CHAUDHARY @ AJAY CHAUDHARI @ AJAY CHAUDHARI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2344. CR. MISC./17455/2021 438 A.BAIL	1 SANTOSH THAKUR @ SANTOSH KUMAR THAKUR vs THE STATE OF BIHAR	SUNIL KUMAR KARN RAJESH KUMAR	A.G. BIMAL KUMAR ASHOK KUMAR
2345. CR. MISC./17457/2021 30A A.BAIL	1 SHRAVAN ROY @ SHARVAN RAI @ SHARVAN KUMAR RAI vs THE STATE OF BIHAR	APRAJITA	A.G.
2346. CR. MISC./17460/2021 147,148,149,337,3 A.BAIL	1 ANUP KUMAR @ ANUP KRISHNA vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2347. CR. MISC./18330/2021 147,148,149,323,3 A.BAIL	1 BINOD PRASAD @ BINOD SAH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2348. CR. MISC./18331/2021 341,323,353,379,5 A.BAIL	1 YOGENDRA MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2349. CR. MISC./18338/2021 341,307,328,498A, A.BAIL	1 SONIA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY NAGENDRA PRASAD	A.G.
2350. CR. MISC./18339/2021 30A A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
2351. CR. MISC./18340/2021 30A A.BAIL	1 VINAY CHAUDHARY vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
2352. CR. MISC./18342/2021 363,365,34, A.BAIL	1 MASOMAT FUL DEVI @ FUL KUMARI @ FUL KUMARI DEVI vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
2353. CR. MISC./18343/2021 341,323,354,379,3 A.BAIL	1 YOGI SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2354. CR. MISC./18344/2021 366, A.BAIL	1 PAWAN KUMAR @ PAWAN PRATIKE vs THE STATE OF BIHAR	KRISHNA CHANDRA AVINASH KUMAR	A.G.
2355. CR. MISC./18346/2021 363,365 A.BAIL	1 SUJEET KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY PRIYAJEET PANDEY ADITYA PANDEY	A.G.
2356. CR. MISC./18347/2021 363,366A,34 A.BAIL	1 RAMBABU PRASAD@ RAMBABU KUMAR vs THE STATE OF BIHAR	SATYENDRA KUMAR SINHA RAJAN PANDEY	A.G.
2357. CR. MISC./18351/2021 30-A A.BAIL	1 RATNESH RAI @ RATNESH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2358. CR. MISC./18353/2021 341,323,307,386,5 A.BAIL	1 MD. IQWAL @ IQBAL KHAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2359. CR. MISC./18354/2021 30A A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	PRASHANT KASHYAP	A.G.
2360. CR. MISC./18356/2021 30A A.BAIL	1 AJAY KUMAR @ AJAY RAI @ RAUDI RAI vs THE STATE OF BIHAR	ANISH KUMAR	A.G.



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2361. CR. MISC./18358/2021 30A A.BAIL	1 PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	DHRAMVEER	A.G.
2362. CR. MISC./18360/2021 419,420,406,120B, A.BAIL	1 SRIKANT SHARMA @ SHREE KANT SHARMA vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
2363. CR. MISC./18361/2021 302,34 A.BAIL	1 MD. AFTAB vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	A.G.
2364. CR. MISC./18365/2021 493,376,34 A.BAIL	1 RITA DEVI vs THE STATE OF BIHAR	SARVAN KUMAR DR. PRAMOD KUMAR PANDEY	A.G.
2365. CR. MISC./18366/2021 406 A.BAIL	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2366. CR. MISC./18367/2021 302,379,34, A.BAIL	1 SUSHIL KUMAR BAHARDAR vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2367. CR. MISC./18368/2021 anticipatory bail A.BAIL	1 RAGHUVANSH KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
2368. CR. MISC./18369/2021 30A A.BAIL	1 MAINA CHOUDHARI @ MAUNA CHOUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2369. CR. MISC./18373/2021 341,323,324,307,5 A.BAIL	1 VINDHYACHAL PRASAD vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
2370. CR. MISC./18374/2021 366A,34 A.BAIL	1 SHANKAR MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2371. CR. MISC./18376/2021 420,379,506 A.BAIL	1 JITENDRA GUPTA @ JITENDRA KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SHUBHESH PANDEY	A.G.
2372. CR. MISC./18377/2021 364,120B,34, A.BAIL	1 SUMIT KUMAR vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2373. CR. MISC./18378/2021 341,323,324,326,3 A.BAIL	1 GORELAL YADAV @ SHIV NANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G.
2374. CR. MISC./18380/2021 341,323,307,504,5 A.BAIL	1 PANKAJ SINGH vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
2375. CR. MISC./18381/2021 30A A.BAIL	1 GANESH PRASAD GUPTA vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
2376. CR. MISC./18383/2021 302,201,34 A.BAIL	1 LALDEO RAM vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
2377. CR. MISC./18384/2021 272,273 A.BAIL	1 VIRENDRA RAI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2378. CR. MISC./18386/2021 438 A.BAIL	1 PRABHU KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
2379. CR. MISC./18389/2021 306,34 A.BAIL	1 RAMESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2380. CR. MISC./18391/2021 341,323,325,379,3 A.BAIL	1 DHIRAJ KUMAR @ DHIRAJ KUMAR SHARMA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2381. CR. MISC./18394/2021 379,411 A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2382. CR. MISC./18397/2021 341,323,387,386,1 A.BAIL	1 AKASH @ CHHOTU vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
2383. CR. MISC./18398/2021 anticipatory bail A.BAIL	1 GAJENDRA PRASAD YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2384. CR. MISC./18402/2021 498(A) A.BAIL	1 VIPAT SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2385. CR. MISC./18403/2021 147,149,341,323,3 A.BAIL	1 PINTU PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2386. CR. MISC./18409/2021 30A,37C A.BAIL	1 PRADEEP CHAUDHARY @ PRADIP CHAUDHARI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.

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2387. CR. MISC./18412/2021 341,323,307,379,3 A.BAIL	1 AMIRI MAHATO vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
2388. CR. MISC./18414/2021 363,366-A A.BAIL	1 TUNA RAM@TUNNU RAM@TUNTUN RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2389. CR. MISC./18415/2021 406,407,420,457,4 A.BAIL	1 GOPAL PATHAK vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2390. CR. MISC./18416/2021 341,323,324,307,5 A.BAIL	1 JALESHWAR YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2391. CR. MISC./18420/2021 323,341,307,504,5 A.BAIL	1 AJIT @ AJIT KUMAR vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	A.G.
2392. CR. MISC./18423/2021 147,148,149,307,3 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA VIVEK KUMAR	A.G.
2393. CR. MISC./18424/2021 30(a),30(c) A.BAIL	1 SHILO CHAUDHARY vs THE STATE OF BIHAR	VINOD GAUTAM	A.G.
2394. CR. MISC./18430/2021 bail A.BAIL	1 JAY KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	A.G.
2395. CR. MISC./18431/2021 467,468,471,420,1 A.BAIL	1 SUNIL KUMAR SHARMA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2396. CR. MISC./18433/2021 376,354,511,448 A.BAIL	1 JAY PRAKASH SHARMA vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
2397. CR. MISC./18435/2021 341,342,323,379,3 A.BAIL	1 PINTU PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2398. CR. MISC./18439/2021 498(A),323,406 A.BAIL	1 NISHI KANT RAJ CHOUDHARY @ NISHI KANT CHOUDHARY vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G.
2399. CR. MISC./18440/2021 30A A.BAIL	1 VINAY KUMAR YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	A.G.
2400. CR. MISC./18441/2021 cr misc A.BAIL	1 ANANDI MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2401. CR. MISC./18442/2021 a.bail A.BAIL	1 AKASH MUKHIYA vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2402. CR. MISC./18443/2021 341,323,307,504,5 A.BAIL	1 MANISH MAHTO @ MANISH KUMAR vs THE STATE OF BIHAR	JAGDHR PRASAD	A.G.
2403. CR. MISC./18447/2021 30(a) A.BAIL	1 DEVENDRA RAI @ LAMBU RAI vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G.
2404. CR. MISC./18450/2021 406,409,467,468,4 A.BAIL	1 PRAMOD KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2405. CR. MISC./18452/2021 188,34 A.BAIL	1 BALI GOND vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.
2406. CR. MISC./18454/2021 341,323,324,307,4 A.BAIL	1 SONALAL KUMAR YADAV @ SONALAL YADAV @ SONA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2407. CR. MISC./18456/2021 bail A.BAIL	1 GIRIJA MISTRI @ GIRJA MISTRI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
2408. CR. MISC./18457/2021 147,148,149,341,3 A.BAIL	1 WAKIF @ MD. WAKIF vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2409. CR. MISC./18461/2021 406,419,420 A.BAIL	1 SMT. REKHA KUMARI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
2410. CR. MISC./18462/2021 279,304A,379 A.BAIL	1 SHATRUDHAN KUMAR @ SHATRUGHAN KUMAR vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR KRISHNA PRASAD	A.G.
2411. CR. MISC./18464/2021 406,409,420,34 A.BAIL	1 PRABHAVATI DEVI vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.

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2412. CR. MISC./18466/2021 147,341,323,327,3 A.BAIL	1	VIJAY RISHIDEO vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
2413. CR. MISC./18470/2021 147,149,341,323,3 A.BAIL	1	SAHEB YADAV vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2414. CR. MISC./18471/2021 420,409,47,468,47 A.BAIL	1	BHAGESHWAR KAMAT vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
2415. CR. MISC./18472/2021 a bail A.BAIL	1	SUDAMA RAI @ SUDAMA KUMAR RAI vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
2416. CR. MISC./18474/2021 272,273,34 A.BAIL	1	RUPESH YADAV vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2417. CR. MISC./18475/2021 363,366A,506 A.BAIL	1	SATYA NARAIN SINGH vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
2418. CR. MISC./18476/2021 341,323,325,354B, A.BAIL	1	RAJIV SAH @ RAJIV KUMAR SAH vs THE STATE OF BIHAR	AMRIT ABHIJAT UPENDRA YADAV	A.G.
2419. CR. MISC./18478/2021 30A A.BAIL	1	NAVEEN KUMAR @ NAVEEN YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2420. CR. MISC./18481/2021 a.bail A.BAIL	1	RAGHUNATH THAKUR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2421. CR. MISC./18483/2021 341,323,324,307,3 A.BAIL	1	SONU KUMAR @ SONU YADAV vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.
2422. CR. MISC./18485/2021 394,302 A.BAIL	1	JATAHU YADAV vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	A.G.
2423. CR. MISC./18486/2021 30A,36,41(I) A.BAIL	1	LAL BABU RAI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
2424. CR. MISC./18487/2021 147,148,149,341,3 A.BAIL	1	LAL BABU BHAGAT @ LAL BABU BHAKT vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2425. CR. MISC./18489/2021 341,323,504,307,3 A.BAIL	1	UMA SHANKAR SINGH @ NAITIK vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. GAJENDRA KUMAR SINGH MANISH KUMAR NO2
2426. CR. MISC./18490/2021 30-A,32-2 A.BAIL	1	RAGHU PODDAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2427. CR. MISC./18491/2021 30(a) A.BAIL	1	SHANKAR SAHANI vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
2428. CR. MISC./18494/2021 Anticipatory bail A.BAIL	1	SONY KHATOON vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
2429. CR. MISC./18496/2021 376 A.BAIL	1	MANOJ KUMAR PASWAN vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2430. CR. MISC./18497/2021 30A A.BAIL	1	ABHISHEK SINGH @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
2431. CR. MISC./18501/2021 147,148,149,341,3 A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	SAKET TIWARY	A.G.
2432. CR. MISC./18503/2021 147,323,341,354(B A.BAIL	1	DEEPAK KUMAR RAM @ DEEPAK KUMAR @ DEEPAK RAM vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2433. CR. MISC./18505/2021 341,342,323,379,3 A.BAIL	1	SURESH GUPTA @ SURESH PRASAD GUPTA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2434. CR. MISC./18507/2021 147,341,323,337,3 A.BAIL	1	MANOJ PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2435. CR. MISC./18508/2021 406,420,379,34 A.BAIL	1	SHAMEEM ANSARI vs THE STATE OF BIHAR	BELA SINGH	A.G.
2436. CR. MISC./18509/2021 30(a) A.BAIL	1	CHINTU PASWAN vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
2437. CR. MISC./18511/2021 364,302,201,120B, A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SACHCHIDANAND CHOUDHARY	A.G.
2438. CR. MISC./18515/2021 363,366(A),34 A.BAIL	1	SANTOSH YADAV @ CHINTU YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
2439. CR. MISC./18519/2021 3,4 A.BAIL	1	TALU @ TALO SOREN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.

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2440. CR. MISC./18520/2021 272,273 A.BAIL	1 SHIV KUMAR SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH A.G
2441. CR. MISC./18521/2021 341,323,324,307,3 A.BAIL	1 SAHEB PAL vs THE STATE OF BIHAR	SETU PRATEEK A.G SANJANA
2442. CR. MISC./18522/2021 30A A.BAIL	1 SHASHI KUMAR @ SHASHI PRASAD YADAV vs THE STATE OF BIHAR	RAVISH MISHRA A.G. KEERTIKA SAKSHI
2443. CR. MISC./18524/2021 341,447,323,354,3 A.BAIL	1 CHANDAN BAHARDAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
2444. CR. MISC./18526/2021 30(a) A.BAIL	1 OM HARI @ PUNU SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY A.G. ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA
2445. CR. MISC./18527/2021 anticipatory bail A.BAIL	1 PRAMOD PASWAN vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR A.G
2446. CR. MISC./18530/2021 409,420,120B A.BAIL	1 DEEPAK KUMAR SHRIVASTAVA vs THE STATE OF BIHAR	RAM TUJABH SINGH A.G VIKRAMADIT
2447. CR. MISC./19419/2021 147,148,149,341,3 A.BAIL	1 TEJO YADAV vs THE STATE OF BIHAR	ARJUN PD. KESHRI A.G.
2448. CR. MISC./19420/2021 420,406,467,468,3 A.BAIL	1 AMBIKA LAL vs THE STATE OF BIHAR	SHAMBHU SHARAN A.G. SINGH
2449. CR. MISC./19423/2021 30(a) A.BAIL	1 FANTUS @ CHHOTELAL @ CHHOTE vs THE STATE OF BIHAR	MAN MOHAN KUMAR A.G.
2450. CR. MISC./19424/2021 341,323,324,325,3 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	DINESH JHA A.G
2451. CR. MISC./19429/2021 341,323,324,307,3 A.BAIL	1 RAMA SHANKAR RAI vs THE STATE OF BIHAR	KUNDAN KUMAR A.G. YOGESH KUMAR AYUSH KUMAR RANJEET KUMAR
2452. CR. MISC./19430/2021 147,148,149,341,3 A.BAIL	1 SHANKAR YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD A.G
2453. CR. MISC./19431/2021 341,323,307,354,3 A.BAIL	1 VIKASH KUMAR PASWAN vs THE STATE OF BIHAR	ARUN KUMAR A.G.
2454. CR. MISC./19434/2021 366(A) A.BAIL	1 SANTU KUMAR @ LALLU @ SAURAV KUMAR vs THE STATE OF BIHAR	S. JAMIL AKHTAR A.G.
2455. CR. MISC./19435/2021 307,354,379,341,3 A.BAIL	1 BITTU KUMAR @ BITTU YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G MEENA SINGH RAKESH SINGH
2456. CR. MISC./19438/2021 323,498A A.BAIL	1 MD. AJMAL @ JAKIRA @ AJMAL vs THE STATE OF BIHAR	RAJ KUMAR A.G RANJAN KUMAR SHARMA
2457. CR. MISC./19440/2021 341,323,324,307,5 A.BAIL	1 CHANCHAL THAKUR vs THE STATE OF BIHAR	DHARMESH KUMAR RAJESH KUMAR
2458. CR. MISC./19442/2021 406,420,467,468,4 A.BAIL	1 ASHARFI RAI vs THE STATE OF BIHAR	DHIRAJ SAGAR A.G. SANTOSH KUMAR SINGH
2459. CR. MISC./19445/2021 30A A.BAIL	1 MANOJ YADAV vs THE STATE OF BIHAR	PRAMENDRA KUMAR A.G. SINGH SANJAY KUMAR
2460. CR. MISC./19447/2021 341,323,307,379,5 A.BAIL	1 SANDEEP RAM @ SANDEEP KUMAR RAM vs THE STATE OF BIHAR	SANJEEV KUMAR A.G
2461. CR. MISC./19448/2021 302,201 A.BAIL	1 CHANDAN BIND @ CHANDAN MAHTO vs THE STATE OF BIHAR	MD. NAJMUL HODDA A.G.
2462. CR. MISC./19450/2021 391,323,353,225,5 A.BAIL	1 BIBI SABNAM vs THE STATE OF BIHAR	SWAPNIL KUMAR A.G. SINGH
2463. CR. MISC./19451/2021 30(a) A.BAIL	1 RAJU RAI vs THE STATE OF BIHAR	ASIF KALIM A.G. MD. AKRAM NAIYER
2464. CR. MISC./19453/2021 25(1-B)A,26,35, A.BAIL	1 ALOK KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN PRASAD A.G
2465. CR. MISC./19456/2021 147,148,149,279,3 A.BAIL	1 VINOD PATEL vs THE STATE OF BIHAR	KUMAR SUNIL A.G.
2466. CR. MISC./19457/2021 147,148,149,341,3 A.BAIL	1 DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	ANURAG SAURAV A.G ABHINAV ALOK PRIYAJEET PANDEY

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2467. CR. MISC./19459/2021 30(a) A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2468. CR. MISC./19461/2021 30(a) A.BAIL	1	SAURAV KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2469. CR. MISC./19464/2021 147,149,341,323,3 A.BAIL	1	BHEDHA RAM @ SUDHIR KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2470. CR. MISC./19465/2021 366, A.BAIL	1	RANJEET RAM vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2471. CR. MISC./19466/2021 341,323,307,504,5 A.BAIL	1	MD. KHALIL vs THE STATE OF BIHAR	BASANT KUMAR SINGH VISHESH KUMAR SINGH	A.G.
2472. CR. MISC./19467/2021 143,147,148,149,3 A.BAIL	1	MAHESH KAHAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
2473. CR. MISC./19468/2021 363,365,34 A.BAIL	1	SHEO KUMAR PASWAN vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
2474. CR. MISC./19470/2021 353,120(B) A.BAIL	1	AMARJEET KUMAR @ MITHU vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH NITU KUMARI	A.G.
2475. CR. MISC./19471/2021 30(a) A.BAIL	1	GANESH PURI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2476. CR. MISC./19472/2021 147,149,341,323,1 A.BAIL	1	GORAKH KUMAR @ GORAKH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2477. CR. MISC./19475/2021 341,323,447,307,3 A.BAIL	1	SIYAMANI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2478. CR. MISC./19477/2021 304(B),498(A),34 A.BAIL	1	PUSHPA GUPTA vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	RAM BILASH ROY RAMAN
2479. CR. MISC./19479/2021 30A A.BAIL	1	BIPIN RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2480. CR. MISC./19482/2021 30(a) A.BAIL	1	MAHAVIR SAHNI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2481. CR. MISC./19487/2021 406,420, A.BAIL	1	PARIMAL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY	SANJAY KUMAR SHARMA
2482. CR. MISC./19488/2021 302,34, A.BAIL	1	SANT LAL @ SANT LAL SAH vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	SURESH PRASAD SINGH
2483. CR. MISC./19489/2021 341,323,324,307,3 A.BAIL	1	NAUSHAD KHAN vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	MD. FAHIMUDDIN
2484. CR. MISC./19492/2021 420,406,465,467,4 A.BAIL	1	SHARWAN KUMAR KEDIA @ SHRAWAN KUMAR KEDIA @ SHARWAN KEDIA vs THE STATE OF BIHAR	MANISH JHA	RAM ANURAG SINGH
2485. CR. MISC./19495/2021 341,323,324,325,3 A.BAIL	1	RADHESHYAM PASI @ RADHESHYAM KUMAR PASI vs THE STATE OF BIHAR	POONAM KUMARI AMIT KUMAR RAKESH	SUCHETA YADAV
2486. CR. MISC./19496/2021 341,323,325,307,3 A.BAIL	1	AKHILESH SAH vs THE STATE OF BIHAR	AKHILESHWAR PANDEY	NAND KISHORE PRASAD
2487. CR. MISC./19497/2021 420,406 A.BAIL	1	HIRALAL YADAV @ HEERALAL YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.
2488. CR. MISC./19498/2021 7 A.BAIL	1	SHANKAR KUMAR DAS @ SHANKAR DAS vs THE STATE OF BIHAR	SATYA NARAYAN MISHRA BASANT KUMAR MISHRA	A.G.
2489. CR. MISC./19499/2021 30(a) A.BAIL	1	SURAJ SAHNI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2490. CR. MISC./19502/2021 363,366 A.BAIL	1	NITIN KUMAR SHARMA vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
2491. CR. MISC./19504/2021 188,323,332,333,3 A.BAIL	1	AWADH TIWARI vs THE STATE OF BIHAR	SHASHI BHUSHAN PANDEY	A.G.
2492. CR. MISC./19505/2021 406,420,34 A.BAIL	1	MD. NOOR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2493. CR. MISC./19507/2021 341,323,324,427,3 A.BAIL	1	AJIT KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2494. CR. MISC./19508/2021 147,149,323,324,3 A.BAIL	1	ALGU MIAN @ HANIF MIAN @ HANIF vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.

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2495. CR. MISC./19509/2021 30(a),32(1)(3) A.BAIL	1	BHIM PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
2496. CR. MISC./19512/2021 304(B),34 A.BAIL	1	VIJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
2497. CR. MISC./19515/2021 341,323,324,307,5 A.BAIL	1	SUNIL BAHARDAR @ SUNIL KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2498. CR. MISC./19519/2021 409,420,467,468,4 A.BAIL	1	DR. HARI NARAYAN SINGH vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
2499. CR. MISC./19521/2021 498(A),341,323,50 A.BAIL	1	ADITYA KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
2500. CR. MISC./19529/2021 392 A.BAIL	1	SUKH SAGAR YADAV vs THE STATE OF BIHAR	OM PRAKASH PRASAD RAJNISH KUMAR SINGH RUPESH KUMAR	MD. NAZIR ANSARI
2501. CR. MISC./19530/2021 394,395,397,412,1 A.BAIL	1	MD. SHAKIM @ MOHAMMAD SAKIM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
2502. CR. MISC./19532/2021 341,342,385,386,3 A.BAIL	1	MUKESH OJHA @ MUKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
2503. CR. MISC./19533/2021 379 A.BAIL	1	SHEO KUMAR SAHANI @ SHIV KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2504. CR. MISC./19542/2021 147,148,149,341,3 A.BAIL	1	MD. RAJA @ MOHAMMAD RAJA @ MD. RAJA ALI @ MD. RAJA KHAN vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2505. CR. MISC./19546/2021 341,323,307,325,3 A.BAIL	1	KALESHWAR MANDAL AND ANR vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
2506. CR. MISC./19547/2021 304(B),34 A.BAIL	1	NATHUNI YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2507. CR. MISC./19550/2021 30(a) A.BAIL	1	BANDU CHOUADHARY @ SUNIL CHOUADHARY vs THE STATE OF BIHAR	SUDHA CHANDRA SURENDRA KUMAR SINGH PRIYADARSHINI SINHA	A.G.
2508. CR. MISC./19551/2021 341,323,307,498(A) A.BAIL	1	RAVINDRA MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2509. CR. MISC./19552/2021 30,30A A.BAIL	1	NANHEY YADAV @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
2510. CR. MISC./19553/2021 341,323,324,307,5 A.BAIL	1	URMILA DEVI vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR	A.G.
2511. CR. MISC./19554/2021 341,323,307,447,4 A.BAIL	1	MD. SADDAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI SAGHIR AHMAD	A.G.
2512. CR. MISC./19556/2021 438 A.BAIL	1	MOHD. NAIMUDDIN MIYAN vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2513. CR. MISC./19557/2021 147,148,149,307,3 A.BAIL	1	AMARNATH BHARTI vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2514. CR. MISC./19560/2021 420,467,468,406,4 A.BAIL	1	HIMANSHU vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
2515. CR. MISC./19563/2021 406,420,467,468,4 A.BAIL	1	SATISH PRAKASH MISHRA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA USHA KUMARI	A.G.
2516. CR. MISC./19566/2021 413,414,420,467,4 A.BAIL	1	SIPAHI KUMAR @ SIPAHI YADAV vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR SHASHANK CHANDRA	A.G.
2517. CR. MISC./19569/2021 30(a),37(b),37(c) A.BAIL	1	AMAN RAJ @ AMAN CHOUDHARY vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM MRINAL SHANKAR	A.G.
2518. CR. MISC./19572/2021 8 BPIM RULE A.BAIL	1	MUNI LAL YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.

2519. CR. MISC./19574/2021 323,341,498(A),50 A.BAIL	1 MD. JAHANGEER @ MD JAHANGEER ANSARI vs THE STATE OF BIHAR	GAJENDRA KUMAR JHA A.G. NASIM AKHTAR ANSARI	
2520. CR. MISC./19575/2021 147,149,341,323,3 A.BAIL	1 NAWAB @ MD. NAWAB vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA A.G. NAFISUZZOHA	
2521. CR. MISC./19577/2021 272,273 A.BAIL	1 LAXMAN MANJHI @ LAKHSHMAN MANJHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G. SANTOSH KUMAR	
2522. CR. MISC./19580/2021 30A A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR A.G.	
2523. CR. MISC./19581/2021 Anticipatory bail A.BAIL	1 PUJA DEVI vs THE STATE OF BIHAR	SAMRENDRA KUMAR A.G. JHA	
2524. CR. MISC./19582/2021 447,341,323,354,5 A.BAIL	1 RANJIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV A.G. JAISHREE KUMAR	
2525. CR. MISC./19584/2021 30(a) A.BAIL	1 RAJNISH KUMAR vs THE STATE OF BIHAR	UMESH PRASAD A.G. MRITYUNJAY KUMAR	
2526. CR. MISC./19587/2021 30A A.BAIL	1 RAMCHANDRA SAH vs THE STATE OF BIHAR	KEDAR JHA A.G.	
2527. CR. MISC./19589/2021 30A A.BAIL	1 RAVI RANJAN KUMAR @ MAHAKAL vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2	
2528. CR. MISC./19591/2021 Anticipatory bail A.BAIL	1 UMESH VERMA vs THE STATE OF BIHAR	BINOY KUMAR SINHA A.G. ARUN KUMAR TIWARI ANUP KUMAR PANDEY ANIL KUMAR CHOUDHARY ANIL KUMAR CHOUDHARY	
2529. CR. MISC./19593/2021 272,273,34 A.BAIL	1 SAHNAJ PRAVIN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA A.G.	
2530. CR. MISC./19601/2021 304,285,308,34 A.BAIL	1 VINAY YADAV @ VINAY KUMAR vs THE STATE OF BIHAR	NAND KISHOR	ABHAY KUMAR ROY
2531. CR. MISC./19603/2021 147,148,149,307,3 A.BAIL	1 AWADHESH SHARMA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	KUMAR VEERENDRA NARAYAN
2532. CR. MISC./19604/2021 379,411,413,414,3 A.BAIL	1 GAGAN KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	PARMANAND KUMAR
2533. CR. MISC./19609/2021 30-A A.BAIL	1 DEEPAK KUMAR SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR	RASHMI SHARMA JITENDRA NARAIN SINHA	MD. FAHIMUDDIN
2534. CR. MISC./19610/2021 498-A,323,313 A.BAIL	1 PAPPU MANJHI @ PAPPU KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	ANITA KUMARI
2535. CR. MISC./19611/2021 147,148,341,323,3 A.BAIL	1 UDAI CHAND PASWAN @ UDAI CHANDAR PASWAN vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR AMIT KUMAR SINGH	DR.MRITYUNJAYA KR.GAUTAM
2536. CR. MISC./19612/2021 384,385,34 A.BAIL	1 MAHESH KUMAR SINGH @ MAHESH SHARMA @ THIKEDAR MAHESH SHARMA vs THE STATE OF BIHAR	ARUN KUMAR	LALAN KUMAR
2537. CR. MISC./19614/2021 307,323,341,504,3 A.BAIL	1 RAM CHANDRA BIND @ RAM CHANDRA JAMADAR vs THE STATE OF BIHAR	SATISH KUMAR SINHA DHARMESH KUMAR SHRIVASTAVA	MUKESH KUMAR SINGH
2538. CR. MISC./19616/2021 272,273 A.BAIL	1 CHHOTE LAL TUDDU vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	KUMAR RANJIT RANJAN
2539. CR. MISC./19617/2021 353,420,427,467,4 A.BAIL	1 RAMESH KUMAR RAJAN @ RAMESH KUMAR RANJAN vs THE STATE OF BIHAR	JAY RAM PRASAD	PARMANAND KUMAR
2540. CR. MISC./19623/2021 30A A.BAIL	1 MURARI YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	SURENDRA PRASAD SINGH
2541. CR. MISC./19624/2021 498A,34 A.BAIL	1 MANISH CHANDRA KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR	ATUL CHANDRA ARVIND KUMAR MOUAR HARISH KUMAR RAJ KRISHAN JHA
2542. CR. MISC./19625/2021 341,323,504,354,3 A.BAIL	1 SONU PANDEY @ SONU KUMAR PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	ANITA KUMARI
2543. CR. MISC./19626/2021 363,366(A),120(B) A.BAIL	1 NAGESHWAR SAHNI vs THE STATE OF BIHAR	KRISHNA KUMAR	VEENA KUMARI JAISWAL
2544. CR. MISC./19628/2021 498A,304B,120B, A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA	RANA RANDHIR SINGH

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2545. CR. MISC./19630/2021 363,366(A),34 A.BAIL	1 RITA MISHRA @ RITA DEVI vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	AWADHESH KUMAR SINGH
2546. CR. MISC./19633/2021 341,323,325,354(B A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	UDAY NARAYAN SINGH	RAM NARESH RAY RAJANI KANT PANDEY
2547. CR. MISC./20501/2021 376 A.BAIL	1 ROHIT KUMAR PURVEY @ ROHIT KUMAR RANJAN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA SUDHIR KUMAR MISHRA	A.G.
2548. CR. MISC./20502/2021 341,323,326,307,3 A.BAIL	1 AMRESH PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2549. CR. MISC./20505/2021 147,148,149,341,3 A.BAIL	1 HARE KRISHNA MAHTO @ KARI MAHTO vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
2550. CR. MISC./20509/2021 323,354,504,506,4 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2551. CR. MISC./20510/2021 341,323,307,427,5 A.BAIL	1 RUDAL MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2552. CR. MISC./20513/2021 363,366A,34 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2553. CR. MISC./20514/2021 341,323,302,379,5 A.BAIL	1 RAM SAGAR CHAUPAL vs THE STATE OF BIHAR	SANJAY PARASMANI MARUTH NATH ROY	A.G.
2554. CR. MISC./20515/2021 363,366(A),34 A.BAIL	1 SHEKH ARIF vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD	A.G.
2555. CR. MISC./20516/2021 341,323,324,307,3 A.BAIL	1 MD TASDIK vs THE STATE OF BIHAR	AMIT KUMAR SANJAY KUMAR SINGH	A.G.
2556. CR. MISC./20518/2021 30A A.BAIL	1 RUDAL YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
2557. CR. MISC./20521/2021 272,273,414,120B, A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2558. CR. MISC./20523/2021 447,147,149,341,3 A.BAIL	1 MANI BHUSHAN @ MANI BHUSAN @ GOLU GOP vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
2559. CR. MISC./20524/2021 3,4 A.BAIL	1 SANJAY BIND vs THE STATE OF BIHAR	TARUN KUMAR SINHA	PARMANAND KUMAR
2560. CR. MISC./20525/2021 147,148,149,504,5 A.BAIL	1 CHINTESH YADAV vs THE STATE OF BIHAR	ANANT KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
2561. CR. MISC./20527/2021 341,323,337,307,3 A.BAIL	1 KAJAL KUMARI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2562. CR. MISC./20528/2021 342,323,324,307,5 A.BAIL	1 UPENDRA SINGH @ UPENDRA KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD BAN BIHARI SINGH	ASHA DEVI
2563. CR. MISC./20530/2021 120B,414,465,477 A.BAIL	1 VIVEK CHOUHAN vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
2564. CR. MISC./20531/2021 379 A.BAIL	1 VIKRAM TANTI @ BIKRAM KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
2565. CR. MISC./20532/2021 147,148,149,341,3 A.BAIL	1 AYODHYA SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G.
2566. CR. MISC./20533/2021 498(A),354(D) A.BAIL	1 MD. LATIFUL vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	RAMCHANDRA SINGH
2567. CR. MISC./20534/2021 anticipatory bail A.BAIL	1 RAJESH RAM vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
2568. CR. MISC./20535/2021 302,34 A.BAIL	1 RAM PRAVESH @ PRAVESH YADAV vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2569. CR. MISC./20536/2021 272,273 A.BAIL	1 SAROJ SINGH vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2570. CR. MISC./20539/2021 341,323,498A,504, A.BAIL	1 AFTAB ANSARI @ CHAND vs THE STATE OF BIHAR	PAWAN KUMAR SHUBHESH PANDEY	A.G.
2571. CR. MISC./20542/2021 304B,34 A.BAIL	1 BHAGMANI DEVI @ LALMUNI DEVI vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
2572. CR. MISC./20545/2021 147,149,447,341,3 A.BAIL	1 GOPAL BAITHA vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	A.G.



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2573. CR. MISC./20546/2021 272,273,34 A.BAIL	1	MUNNA RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2574. CR. MISC./20547/2021 30A A.BAIL	1	SHAKTI SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY NEERAJ KUMAR PAINALI SURAJ KUMAR SINGH	A.G.
2575. CR. MISC./20550/2021 302,304(B),498(A) A.BAIL	1	PRAHLAD RAM @ PRAHLAD KUMAR vs THE STATE OF BIHAR	ANWAR KARIM	A.G.
2576. CR. MISC./20551/2021 30A A.BAIL	1	KARIMAN DAS vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH S HAFEZ AHMAD SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
2577. CR. MISC./20552/2021 147,148,149,341,3 A.BAIL	1	SHASHI PRASAD vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
2578. CR. MISC./20553/2021 30A A.BAIL	1	KARAMVIR KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2579. CR. MISC./20556/2021 341,323,384,504,3 A.BAIL	1	RAM BILASH CHOUDHARY vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
2580. CR. MISC./20558/2021 30A A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
2581. CR. MISC./20560/2021 341,323,376,511,5 A.BAIL	1	MD. ASIF vs THE STATE OF BIHAR	SANJEEV KUMAR VIKAS KUMAR	A.G.
2582. CR. MISC./20561/2021 147,148,149,341,3 A.BAIL	1	ANIL RAI @ ANIL KUMAR RAI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2583. CR. MISC./20565/2021 147,148,341,323,3 A.BAIL	1	BASANT KUMAR @ BASANT YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2584. CR. MISC./20567/2021 30(a) A.BAIL	1	MUKESH CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
2585. CR. MISC./20568/2021 366A,376,34 A.BAIL	1	MALA DEVI vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2586. CR. MISC./20569/2021 272,273 A.BAIL	1	GANESH RAM vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2587. CR. MISC./20570/2021 406,420,34 A.BAIL	1	AMRENDRA KUMAR VERMA vs THE STATE OF BIHAR	RAKESH KUMAR SINGH RAJEEV NAYAN	A.G. VINOD KUMAR
2588. CR. MISC./20571/2021 anticipatory bail A.BAIL	1	CHAPPIT YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
2589. CR. MISC./20573/2021 25(1-b)a,26,35 A.BAIL	1	DHARMENDRA KUMAR @ RANDHIR KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2590. CR. MISC./20576/2021 328,302,120(B) A.BAIL	1	SHIVJEE RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2591. CR. MISC./20577/2021 anticipatory bail A.BAIL	1	RAJ KUMAR PANDEY vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G. VINOD KUMAR
2592. CR. MISC./20578/2021 147,148,149,307,3 A.BAIL	1	SACHIN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR FAIZ NASEEM	A.G.
2593. CR. MISC./20580/2021 30(a) A.BAIL	1	JAGARNATH RAY vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
2594. CR. MISC./20585/2021 147,148,149,341,3 A.BAIL	1	SANKAR PRAJAPAT vs THE STATE OF BIHAR	BINOY KUMAR SINHA 1	A.G.
2595. CR. MISC./20587/2021 341,323,307,504,5 A.BAIL	1	GANIT YADAV @ GANIT KYADAV @ GANIT vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2596. CR. MISC./20589/2021 272,273 A.BAIL	1	ASHOK BIN vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2597. CR. MISC./20591/2021 366(A),34 A.BAIL	1	DEEPAK VISHWKARMA vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2598. CR. MISC./20592/2021 30(a) A.BAIL	1	CHHOTU SINGH @ SAURABHA KUMAR SINGH vs THE STATE OF BIHAR	AKSHAY LAL PANDIT ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM NISHANT RANJAN	A.G.
2599. CR. MISC./20593/2021 30A,32,41,56(a)(b) A.BAIL	1	RINKU DEVI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2600. CR. MISC./20594/2021 341,323,504,506,3 A.BAIL	1	DEV KUMAR PATHAK vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.

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2601. CR. MISC./20599/2021 272,273 A.BAIL	1	ASHOK KUMAR SINGH @ ASHOK SINGH vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
2602. CR. MISC./20605/2021 147,148,149,341,3 A.BAIL	1	SHANKAR CHOUDHARY @ SHANKAR BHAGWAN vs THE STATE OF BIHAR	PARIJAT SAURAV	A.G.
2603. CR. MISC./20607/2021 323,341,379,498(A A.BAIL	1	OM PRAKASH vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2604. CR. MISC./20609/2021 414 A.BAIL	1	BIPIN RAI @ BIBIN RAI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
2605. CR. MISC./20610/2021 272,273,34 A.BAIL	1	RAM BHADUR MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
2606. CR. MISC./20613/2021 30(a) A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
2607. CR. MISC./20615/2021 341,323,325,307,5 A.BAIL	1	GAWAN PASWAN @ RAMJANAM DAS vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
2608. CR. MISC./20621/2021 30(a) A.BAIL	1	UPENDRA MAHTO vs THE STATE OF BIHAR	PRATEEK TANDON VIKASH KUMAR SHUKLA	A.G.
2609. CR. MISC./20622/2021 272,273,34 A.BAIL	1	DASRATH SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2610. CR. MISC./20623/2021 anticipatory bail A.BAIL	1	ALOK KUMAR MISHRA vs THE STATE OF BIHAR	ARUN KUMAR SINGH SAGAR SUMAN	A.G.
2611. CR. MISC./20625/2021 147,148,149,341,3 A.BAIL	1	SANJAY MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2612. CR. MISC./20627/2021 30(a)(d) A.BAIL	1	NANHKA MANJHI vs THE STATE OF BIHAR	SATYA VEER	A.G.
2613. CR. MISC./20628/2021 341,447,448,323,3 A.BAIL	1	GAUTAM KUMAR PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2614. CR. MISC./20629/2021 30(a) A.BAIL	1	KAMLESH RAY @ KAMLESH KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2615. CR. MISC./20631/2021 411,414,34 A.BAIL	1	MAHENDRA CHOUDHARY vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2616. CR. MISC./20636/2021 406,420,467,468,3 A.BAIL	1	BIKRAM KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
2617. CR. MISC./20637/2021 30(a) A.BAIL	1	SAHEB SAHNI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2618. CR. MISC./20638/2021 25(1-B)A,26,35 A.BAIL	1	TRIBHUWAN SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
2619. CR. MISC./20641/2021 341,323,325,307,3 A.BAIL	1	ANWAR KHAN @ MD. ANWAR KHAN vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
2620. CR. MISC./20642/2021 341,323,307,447,3 A.BAIL	1	SANOJ CHAUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2621. CR. MISC./20643/2021 341,323,385,353,3 A.BAIL	1	RAJ KISHORE YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2622. CR. MISC./20645/2021 30A A.BAIL	1	MUNNA RAUT @ SHIV SHANKAR MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2623. CR. MISC./20649/2021 30,30(A) A.BAIL	1	BIRENDRA MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
2624. CR. MISC./20651/2021 30(a),30(d) A.BAIL	1	MUKESH KUMAR @ MUKESH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2625. CR. MISC./20656/2021 394 A.BAIL	1	MD ALI vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA NAND KISHOR	A.G.
2626. CR. MISC./20658/2021 30A A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2627. CR. MISC./20659/2021 323,341,325,354(B A.BAIL	1	MD. ALQAMA vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2628. CR. MISC./20661/2021 420,341,323,504,5 A.BAIL	1	SURESH KUMAR vs THE STATE OF BIHAR	DAMODAR PRASAD TIWARY	A.G.
2629. CR. MISC./20662/2021 379,384,506 A.BAIL	1	MITHLESH TIWARI @ MITHILESH TIWARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.

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2630. CR. MISC./20666/2021 414 A.BAIL	1	MANDHIR KUSHWAHA @ MANDHIR KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2631. CR. MISC./20667/2021 406,420 A.BAIL	1	SHARAD KUMAR @ TUNTUN SINGH vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G.
2632. CR. MISC./20668/2021 147,148,149,341,3 A.BAIL	1	RADHA MOHAN PASWAN @RADHA MOHAN RAM vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2633. CR. MISC./20671/2021 30A A.BAIL	1	RAJKUMAR SINGH @ RAJKUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
2634. CR. MISC./20673/2021 341,323,379,307,3 A.BAIL	1	RANJEET RAI @ RANJEET KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2635. CR. MISC./20675/2021 420,467,468,471,1 A.BAIL	1	NAVNEET KUMAR vs THE STATE OF BIHAR	BAL KRISHNA MISHRA SUBODH KUMAR JHA KRISHNA KUMAR SARVESHWAR TIWARY	A.G.
2636. CR. MISC./20677/2021 147,149,341,342,3 A.BAIL	1	MANLAL YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2637. CR. MISC./20678/2021 30(a),30(d) A.BAIL	1	ASHOK YADAV @ ASHOK KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2638. CR. MISC./20681/2021 30(a) A.BAIL	1	PRASHANT MILAN @ PAPPU YADAV vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
2639. CR. MISC./20682/2021 342,323,313,354,3 A.BAIL	1	PRAVEEN KUMAR RAY vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2640. CR. MISC./20683/2021 147,148,149,341,3 A.BAIL	1	PANNA LAL PASWAN @ PANO PASWAN vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
2641. CR. MISC./20684/2021 341,323,325,307,3 A.BAIL	1	KEDAR LAL SRIVASTAVA @ KEDAR LAL vs THE STATE OF BIHAR	DHARAMVEER	A.G.
2642. CR. MISC./20686/2021 30(a) A.BAIL	1	MANOJ KUMAR SINGH @ MANOJ KUMAR YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
2643. CR. MISC./20689/2021 341,323,324,354,3 A.BAIL	1	CHHOTELAL TURHA vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	A.G.
2644. CR. MISC./20691/2021 30A A.BAIL	1	PANKAJ RAI vs THE STATE OF BIHAR	RINA SINHA	A.G.
2645. CR. MISC./20693/2021 147,341,323,324,3 A.BAIL	1	ABHISHESH KUMAR @ ABHISHEK KUMAR @ RAKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2646. CR. MISC./20700/2021 323,302,34 A.BAIL	1	MD. BELAL vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
2647. CR. MISC./21638/2021 448,341,323,324,3 A.BAIL	1	VIKASH KUMAR THAKUR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUHARY MANOJ KUMAR UPADHYAY	A.G.
2648. CR. MISC./21640/2021 353,506,34 A.BAIL	1	DINESH SINGH vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
2649. CR. MISC./21643/2021 498(A),504 A.BAIL	1	MD. FAIYAZ vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2650. CR. MISC./21645/2021 30-A,32,41-1 A.BAIL	1	PAPPU PASWAN vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2651. CR. MISC./21647/2021 30-A,41-1 A.BAIL	1	RUPESH YADAV vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2652. CR. MISC./21649/2021 30A, A.BAIL	1	BABLOO PASWAN @ VIKRAM KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2653. CR. MISC./21650/2021 30(a),41(i) A.BAIL	1	DEEPAK KUMAR YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2654. CR. MISC./21654/2021 cr misc A.BAIL	1	RAVI SHANKER ANAND @ RAVI RANJAN ANAND vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2655. CR. MISC./21655/2021 147,148,149,307,4 A.BAIL	1	RAJINDRA YADAV @ RAJENDRA YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.

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2656. CR. MISC./21657/2021 498(A),494,341,32 A.BAIL	1	JAI KRISHNA SHARMA@PRITAM vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G.
2657. CR. MISC./21661/2021 anticipatory bail A.BAIL	1	SHAIENDRA KUMAR vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G. SANJEEV KUMAR SINGH
2658. CR. MISC./21665/2021 399,402,414 A.BAIL	1	RANDHIR RAI @ RANDHIR KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2659. CR. MISC./21666/2021 399,402 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2660. CR. MISC./21669/2021 366(A),385,506,34 A.BAIL	1	KAILASHIA DEVI vs THE STATE OF BIHAR	SHAIENDRA KUMAR DWIVEDI	A.G.
2661. CR. MISC./21680/2021 447,341,323,324,3 A.BAIL	1	TARKESHWAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2662. CR. MISC./21688/2021 a. bail A.BAIL	1	NITISH RAI @ NITISH @ NITISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
2663. CR. MISC./21690/2021 anticipatory bail A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
2664. CR. MISC./21692/2021 363,366A,34 A.BAIL	1	CHANDSI KUSHWAHA @ CHANSI MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2665. CR. MISC./21693/2021 323,341,325,307,4 A.BAIL	1	ABDUL QAIYUM @ ABDUL HAQUE vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	A.G.
2666. CR. MISC./21694/2021 30A A.BAIL	1	PARMILA DEVI vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
2667. CR. MISC./21696/2021 30-a A.BAIL	1	SHYAM BABU RAY vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH RAM CHANDRA SINGH GAYAN PRAKASH	ANANT KUMAR 1
2668. CR. MISC./21699/2021 30(a) A.BAIL	1	KIRAN SAH vs THE STATE OF BIHAR	ADITYA NATH JHA	BHARAT LAL
2669. CR. MISC./21700/2021 323,341,504,506,4 A.BAIL	1	SHAHNAZ KHATOON vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	ASHOK KUMAR
2670. CR. MISC./21701/2021 302,201,120B,34, A.BAIL	1	BOUA @ KRISHNA KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2671. CR. MISC./21704/2021 30A A.BAIL	1	SANTOSH CHOUDHARY vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
2672. CR. MISC./21705/2021 420,467,468,477A, A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR SANJAY KUMAR	AJAY MISHRA
2673. CR. MISC./21707/2021 363,364,120(B) A.BAIL	1	ARJUN RAI @ ARJUN RAY vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2674. CR. MISC./21712/2021 341,323,498A,34 A.BAIL	1	AJIT DAS vs THE STATE OF BIHAR	DR. MANOJ KUMAR VASUNDHRA KUMARI	BHANU PRATAP SINGH
2675. CR. MISC./21714/2021 147,148,149,341,3 A.BAIL	1	AJAY PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA BINOD KUMAR	A.G.
2676. CR. MISC./21716/2021 302,201 A.BAIL	1	SANJEET RAI vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2677. CR. MISC./21717/2021 341,323,504,506,3 A.BAIL	1	ABDHESH SAH vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
2678. CR. MISC./21720/2021 498A, A.BAIL	1	ADARSH KUMAR SINGH @ AADARSH KUMAR SINGH @ AADARSH SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	MUKESHWAR DAYAL
2679. CR. MISC./21721/2021 341,323,324,307,4 A.BAIL	1	INDAL KUMAR @ KUNDAL BIN vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G.
2680. CR. MISC./21723/2021 341,323,307,504,3 A.BAIL	1	ARJUN SAW vs THE STATE OF BIHAR	RAVI BHARDWAJ	SYED MOJIBUR RAHMAN
2681. CR. MISC./21725/2021 147,148,149,452,4 A.BAIL	1	MD. ASGAR vs THE STATE OF BIHAR	VASANT VIKAS YATINDRA NARAYAN PRANOY KUMAR DHANESHWAR VASHIST	A.G.
2682. CR. MISC./21727/2021 30A A.BAIL	1	AMARJEET KUMAR @ AMARJEET RAY vs THE STATE OF BIHAR	MANISH KUMAR DEO NARAYAN PRASAD	DINESH SINGH
2683. CR. MISC./21728/2021 498(A),312,420,49 A.BAIL	1	ANUJ KUMAR vs THE STATE OF BIHAR	MD. FAZAL RAHMAN MD. EHSAN RAHMAN NOOREEN RAHMAN ANISUR RAHMAN	AJAY KUMAR JHA

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2684. CR. MISC./21730/2021 272,273,414,34 A.BAIL	1	RAVINDRA SAH @ RAVINDRA KUMAR SAH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2685. CR. MISC./21731/2021 7(a),7(a) A.BAIL	1	AJEET SINGH vs THE STATE OF BIHAR	ADITYA NATH PANDEY	SHAIKENDRA KUMAR
2686. CR. MISC./21733/2021 30A,37B,C A.BAIL	1	BOUWA SINGH vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	SYED EHTESHAMUDDIN
2687. CR. MISC./21734/2021 341,323,376,511,3 A.BAIL	1	SANOJ RAI vs THE STATE OF BIHAR	SHRUTI SINHA JITENDRA NARAIN SINHA	INDU KUMARI SRIVASTAVA
2688. CR. MISC./21742/2021 30A,37C A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD ANUJ KUMAR	MADAN KUMAR
2689. CR. MISC./21745/2021 366A,34 A.BAIL	1	DHARMENDRA RAVIDAS vs THE STATE OF BIHAR	SANJAY PRASAD	BINOD KUMAR
2690. CR. MISC./21750/2021 30(a),41(i)(ii),4 A.BAIL	1	SANJAY KUMAR @ SANJAY MAHATO vs THE STATE OF BIHAR	RANJAN KUMAR	MD. MUSHTAQUE ALAM
2691. CR. MISC./21751/2021 364A,120B, A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR KUMAR SACHIN ANIL KUMAR	PARMESHWAR MEHTA
2692. CR. MISC./21755/2021 147,148,149,323,3 A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	BHARAT LAL
2693. CR. MISC./21758/2021 30A A.BAIL	1	MD. IRSHAD @ MD. IRSAD vs THE STATE OF BIHAR	HARSH SINGH KAMAL KISHOR SINGH	PREM KUMAR JHA
2694. CR. MISC./21767/2021 anticipatory bail A.BAIL	1	SRI BHAGWAN PANDEY vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA A.G.	
2695. CR. MISC./21769/2021 498(A),341,323,50 A.BAIL	1	MD. RAUF @ RAUF vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	ANIL KUMAR SINGH NO. 1
2696. CR. MISC./21770/2021 30(A) A.BAIL	1	JUBIR ALAM @ NISHU vs THE STATE OF BIHAR	SHEO NANDAN PANDIT BACHAN JEE OJHA AKHILESH KUMAR PANDEY DAIZY KUMARI	BINOD KUMAR
2697. CR. MISC./21772/2021 30(a) A.BAIL	1	SARVESH YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G
2698. CR. MISC./21774/2021 147,148,149,323,5 A.BAIL	1	RAJU YADAV @ RAJNANDAN PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
2699. CR. MISC./21775/2021 414,465,468,34 A.BAIL	1	BRAJESH YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MUKUL KUMARI	A.G
2700. CR. MISC./21776/2021 30A A.BAIL	1	PANKAJ SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G
2701. CR. MISC./21781/2021 147,148,149,323,3 A.BAIL	1	RAVI KUMAR @ RAVI RANJAN @ RAVI RANJAN RAJESH vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR NILESH KUMAR	A.G
2702. CR. MISC./21784/2021 30(a) A.BAIL	1	HIRA LAL YADAV @ HIRA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2703. CR. MISC./21785/2021 30A, A.BAIL	1	NIRANJAN MANDAL vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G
2704. CR. MISC./21788/2021 30A A.BAIL	1	RAJKUMAR CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G
2705. CR. MISC./21790/2021 30(a),30(d) A.BAIL	1	VINOD YADAV vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA A.G. KIRAN KUMARI SHARMA	
2706. CR. MISC./21791/2021 30(a),32 A.BAIL	1	SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	SURYA NARAYAN SAH	A.G.
2707. CR. MISC./21794/2021 147,148,149,341,3 A.BAIL	1	VINOD YADAV @ VINOD KUMAR @ BINOD YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	MRITUNJAY KUMAR NIRALA
2708. CR. MISC./21796/2021 147,148,149,307,5 A.BAIL	1	MANISH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY ASHUTOSH KUMAR	YOGENDRA KUMAR SINGH
2709. CR. MISC./21797/2021 147,148,149,353,2 A.BAIL	1	EMAM MIAN @ IMAM HASAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G
2710. CR. MISC./21798/2021 323,341,342,308,4 A.BAIL	1	UDIT KUMAR @ UDIT MAHTO vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.

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2711. CR. MISC./21800/2021 356,379 A.BAIL	1 ARJUN MANDAL vs THE STATE OF BIHAR	ASHUTOSH KUMAR	NARENDRA KUMAR SINGH
2712. CR. MISC./21804/2021 272,273 A.BAIL	1 VIKRAM KUMAR @ VIKRAM PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2713. CR. MISC./21807/2021 147,148,149,341,3 A.BAIL	1 MURALI YADAV vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
2714. CR. MISC./21810/2021 447,341,323,504,3 A.BAIL	1 JALESHWAR PRASAD vs THE STATE OF BIHAR	UDAY PRASAD	NITYANAND
2715. CR. MISC./21816/2021 30A A.BAIL	1 BIDESHI CHOWDHARY vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2716. CR. MISC./21819/2021 30(a),32,41(1) A.BAIL	1 OSIYAR MAHTO vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2717. CR. MISC./21820/2021 366-A A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
2718. CR. MISC./21822/2021 304-B,34 A.BAIL	1 PRAMOD YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
2719. CR. MISC./21827/2021 272,273,34 A.BAIL	1 RAJA PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2720. CR. MISC./21828/2021 341,342,323,307,3 A.BAIL	1 SHIVJEE PANDIT vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	ANIL KUMAR SINGH NO. 1
2721. CR. MISC./21829/2021 498A,341,323,504, A.BAIL	1 MD. IRFAN vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
2722. CR. MISC./21830/2021 467,468,471,420,1 A.BAIL	1 BITU KUMAR SINGH @ BITTU KUMAR SINGH vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
2723. CR. MISC./21832/2021 30(A)(C) A.BAIL	1 DINESH CHAUHAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
2724. CR. MISC./21834/2021 30A A.BAIL	1 MALTI DEVI @ LALTI DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2725. CR. MISC./21835/2021 30(a) A.BAIL	1 SHATRUGHAN CHOUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2726. CR. MISC./21836/2021 341,323,324,307,3 A.BAIL	1 DHUNNA RAVIDAS @ DHUNNA DAS vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2727. CR. MISC./21837/2021 409,420 A.BAIL	1 RAMCHANDRA YADAV vs THE STATE OF BIHAR	SATYENDRA PRASAD GIRIDHAR GOPAL TIWARY	PARMESHWAR MEHTA
2728. CR. MISC./21838/2021 406,420,34 A.BAIL	1 SANJEEV KUMAR@SANJEEV KUMAR JAISWAL vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
2729. CR. MISC./21841/2021 341,323,325,307,3 A.BAIL	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2730. CR. MISC./21843/2021 323,341,324,307,3 A.BAIL	1 MASHUDAN YADAV vs THE STATE OF BIHAR	SHEO NANDAN PANDIT DAIZY KUMARI	AJAY KUMAR NO. 2
2731. CR. MISC./21845/2021 30(a),38,41 A.BAIL	1 RANJIT KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
2732. CR. MISC./21846/2021 147,148,149,341,3 A.BAIL	1 ZEYAU HAQUE KHAN @ BABU SAHEB @ BABU SAHEB KHAN vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ANUJ KUMAR	BINOD KUMAR
2733. CR. MISC./21848/2021 30(a) A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA	DILIP KUMAR NO. 1
2734. CR. MISC./21849/2021 414 A.BAIL	1 ARBIND TIWARI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2735. CR. MISC./21851/2021 363,34, A.BAIL	1 ARJUN RAM vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
2736. CR. MISC./21852/2021 341,323,498(A),50 A.BAIL	1 SHYAM KUMAR BHAGAT vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	RAJESH KUMAR
2737. CR. MISC./21856/2021 30A A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
2738. CR. MISC./21859/2021 323,341,302,34 A.BAIL	1 KARMI DEVI @ KAMI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2739. CR. MISC./21861/2021 272,273 A.BAIL	1 VISHAL KUMAR @ VISHAL SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
2740. CR. MISC./21862/2021 30-A,41-1 A.BAIL	1 BABLU MIAN @ MD. SADAB vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.

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2741. CR. MISC./21865/2021 30(a) A.BAIL	1 LAL BABU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH A.G. KUMAR KAUSHLENDRA
2742. CR. MISC./21873/2021 341,342,323,354(B A.BAIL	1 SURENDRA PRASAD SINGH @ SURESH PRASAD SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA A.G. SAURAV ANAND
2743. CR. MISC./21874/2021 406,420 A.BAIL	1 NARENDRA KUMAR SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	KAMLA KANT PANDEY A.G. SHEELA KUMARI
2744. CR. MISC./21880/2021 30A,56-B A.BAIL	1 RANJIT SAHANI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH A.G.
2745. CR. MISC./21884/2021 409 A.BAIL	1 BARUN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PRASAD NAND KISHORE BINOD KUMAR SINHA PRASAD
2746. CR. MISC./21885/2021 341,323,324,307,3 A.BAIL	1 SADHU MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD A.G. INDRAJEET KUMAR
2747. CR. MISC./22754/2021 302,120B A.BAIL	1 CHUMMAN PRASAD vs THE STATE OF BIHAR	UDBHAV A.G. MALAY KUMAR CHOUDHARY VAISHNAVI SINGH SHASHANK SHEKHAR SHIVAM
2748. CR. MISC./22755/2021 406,420, A.BAIL	1 RAJESHWAR ROY vs THE STATE OF BIHAR	MUKUND MOHAN JHA A.G.
2749. CR. MISC./22756/2021 30(A),36 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH A.G.
2750. CR. MISC./22758/2021 30A,41-1 A.BAIL	1 PANKAJ PATHAK @ PANKAJ KUMAR PATHAK @ SUNIT KUMAR PATHAK vs THE STATE OF BIHAR	BINAY KANT MANI A.G. TRIPATHI
2751. CR. MISC./22759/2021 379,411 A.BAIL	1 MRITUNJAY YADAV @ MRITYUNJAY YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR A.G. PANDEY
2752. CR. MISC./22768/2021 341,323,504,506,3 A.BAIL	1 CHANDAN PASWAN @ CHANDAN KUMAR vs THE STATE OF BIHAR	UDBHAV A.G. MD.IMTEYAZ AHMAD
2753. CR. MISC./22769/2021 APPREHENSION OF A A.BAIL	1 KARTIK YADAV vs THE STATE OF BIHAR	SANJEEV VERMA A.G.
2754. CR. MISC./22771/2021 498A,34, A.BAIL	1 SANJAY KUMAR @ SANJAY PASWAN vs THE STATE OF BIHAR	BHOLA PRASAD RAM SUMIRAN RAI INDRAJEET KUMAR
2755. CR. MISC./22772/2021 414 A.BAIL	1 CHHOTA NESHAR @ NESHAR SHAIKH vs THE STATE OF BIHAR	BIMLESH KUMAR A.G. PANDEY AMIT KUMAR PANDEY
2756. CR. MISC./22773/2021 anticipatory bail A.BAIL	1 KAMLI DEVI @ KAMLA DEVI vs THE STATE OF BIHAR	ANSUL A.G. ANIL KUMAR SHARMA SAGRIKA MADHAV RAJ
2757. CR. MISC./22774/2021 406,419,420 A.BAIL	1 PRABIL BHUIYAN @ PRAVIL BHUIYAN vs THE STATE OF BIHAR	ANIL KUMAR SAXENA A.G. BASANTI KUMARI
2758. CR. MISC./22778/2021 30A A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR A.G.
2759. CR. MISC./22783/2021 30A A.BAIL	1 VARUN BHARTI @ VARUN KUMAR BHARTI vs THE STATE OF BIHAR	RAKESH KUMAR SINHA A.G.
2760. CR. MISC./22784/2021 302,120(B) A.BAIL	1 AKHILESH KUMAR SINGH @ CHHOTU vs THE STATE OF BIHAR	ALOK A.G.
2761. CR. MISC./22785/2021 341,323,504,506,3 A.BAIL	1 KALAWATI DEVI vs THE STATE OF BIHAR	AWADHESH KUMAR A.G. SINGH
2762. CR. MISC./22786/2021 47A A.BAIL	1 KISHAN KUMAR vs THE STATE OF BIHAR	KUMARI SUDHA SINHA INDU KUMARI PRAVEEN KUMAR SRIVASTAVA AGRAWAL SANTOSH KUMAR SINGH
2763. CR. MISC./22787/2021 30A A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	HANS LAL KUMAR A.G.
2764. CR. MISC./22788/2021 147,341,323,504,3 A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA A.G. MUNISH KUMAR MINAKSHI KUMARI NEERAJ NISCHAL

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2765. CR. MISC./22789/2021 477,324,326,307,5 A.BAIL	1 RINKU ANSARI @ RINKU vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2766. CR. MISC./22791/2021 341,323,379,504,3 A.BAIL	1 RAM PUKAR YADAV vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	A.G.
2767. CR. MISC./22795/2021 272,273, A.BAIL	1 NANHKI MAHTO @ NANKI MAHTO vs THE STATE OF BIHAR	RANJAN KUMAR	AJIT KUMAR
2768. CR. MISC./22796/2021 272,273 A.BAIL	1 AFTAB ALAM vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G.
2769. CR. MISC./22799/2021 419,420, A.BAIL	1 SHUSHIL KUMAR TANTI @ SUSHIL KUMAR TANTI vs THE STATE OF BIHAR	RAMCHANDRA SINGH MAHENDRA PRASAD DIMPAL KUMARI SHANKAR KUMAR	PARMESHWAR MEHTA
2770. CR. MISC./22800/2021 188,414 A.BAIL	1 NISHA JHA @ ANSHU JHA @ MADAM MAYA @ MAYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2771. CR. MISC./22801/2021 341,323,307,326,3 A.BAIL	1 VIJAY RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2772. CR. MISC./22804/2021 498A,313,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2773. CR. MISC./22808/2021 30A A.BAIL	1 BUDHAI CHAUDHARY @ BUDHAI PASI vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	A.G.
2774. CR. MISC./22809/2021 30A,37C,34D A.BAIL	1 MOST. NIRSA DEVI vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2775. CR. MISC./22813/2021 Due to village po A.BAIL	1 DANISH @ DANISH ALAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2776. CR. MISC./22815/2021 304(b),120(B),34 A.BAIL	1 SHREE RAM SINGH @ RAM KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2777. CR. MISC./22816/2021 461,379 A.BAIL	1 SUJEET CHOUDHARY vs THE STATE OF BIHAR	DHANESHWAR VASHIST ARYA ACHINT	A.G.
2778. CR. MISC./22817/2021 147,148,149,341,3 A.BAIL	1 PANKAJ @ PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2779. CR. MISC./22820/2021 30A A.BAIL	1 AJAY RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2780. CR. MISC./22823/2021 147,148,149,341,3 A.BAIL	1 MANISH PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
2781. CR. MISC./22824/2021 363,365,120B A.BAIL	1 SUDHA DEVI vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
2782. CR. MISC./22826/2021 147,148,341,323,3 A.BAIL	1 SHANKAR SAH vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2783. CR. MISC./22827/2021 Anticipatory bail A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2784. CR. MISC./22828/2021 272,273,120(B) A.BAIL	1 PREM CHANDRA LOK @ HARS LAL RAI vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
2785. CR. MISC./22830/2021 30(a) A.BAIL	1 SONU DUBEY @ SONU KUMAR vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G.
2786. CR. MISC./22836/2021 U/S 8 OF BMPTS R A.BAIL	1 CHHOTU YADAV @ SUMAN SAURABH vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
2787. CR. MISC./22839/2021 306,328,34 A.BAIL	1 RAMAYAN RAI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
2788. CR. MISC./22840/2021 302,34 A.BAIL	1 AKHILESH KUMAR YADAV @ A. D. @ AKHILESH YADAV vs THE STATE OF BIHAR	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
2789. CR. MISC./22843/2021 341,323,307,504,5 A.BAIL	1 BHOLA KUMAR @ BHOLA SINGH @ SHARDA KUMAR vs THE STATE OF BIHAR	RAMESHWAR SINGH	ATUL CHANDRA



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2790. CR. MISC./22844/2021 498(A) A.BAIL	1 BIPUL SINGH @ BIPUL KUMAR SINGH @ RAJ KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2791. CR. MISC./22848/2021 30(a),41,45 A.BAIL	1 MINTU SINGH vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
2792. CR. MISC./22849/2021 414,419,34 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
2793. CR. MISC./22855/2021 30-A A.BAIL	1 ASHISH YADAV @ PAGO YADAV @ PAGLA vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
2794. CR. MISC./22857/2021 457,380,34 A.BAIL	1 TAIYAB ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2795. CR. MISC./22858/2021 30(a) A.BAIL	1 SAURAV KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
2796. CR. MISC./22862/2021 147,148,149,323,3 A.BAIL	1 CHANDAN MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2797. CR. MISC./22863/2021 30A A.BAIL	1 PETARI YADAV vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	A.G.
2798. CR. MISC./22873/2021 30(a),32(1),32(3) A.BAIL	1 BINOD RAY vs THE STATE OF BIHAR	RAKESH MOHAN SINGH KUMAR KASHYAP RANA NEHA KUMARI	A.G.
2799. CR. MISC./22874/2021 147,148,149,447,3 A.BAIL	1 BASUDEO YADAV vs THE STATE OF BIHAR	VIVEK KUMAR	A.G.
2800. CR. MISC./22875/2021 467,468,471,120(B A.BAIL	1 OM PRAKASH MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2801. CR. MISC./22878/2021 272,273 A.BAIL	1 SIKANDAR MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
2802. CR. MISC./22879/2021 anticipatory bail A.BAIL	1 MOHAN MUKHIYA vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G.
2803. CR. MISC./22883/2021 272,273 A.BAIL	1 RANJIT KUMAR @ RANJEET SINGH vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2804. CR. MISC./22884/2021 147,148,149,341,3 A.BAIL	1 NAULESH BIND vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
2805. CR. MISC./22887/2021 272,273,290, A.BAIL	1 JATAHI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
2806. CR. MISC./22888/2021 341,323,385,506,4 A.BAIL	1 RUPAM KUMAR @ ROOPAM KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2807. CR. MISC./22890/2021 379,420,406,34, A.BAIL	1 RAJU BHAGAT vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2808. CR. MISC./22896/2021 363,366(A),34 A.BAIL	1 BALI @ BALIRAM vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2809. CR. MISC./22897/2021 341,323,326,307,5 A.BAIL	1 CHHEDI PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2810. CR. MISC./22899/2021 30(a) A.BAIL	1 MANI YADAV vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2811. CR. MISC./22901/2021 302,201,34 A.BAIL	1 BASHIR MIAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2812. CR. MISC./22902/2021 147,148,149,152,1 A.BAIL	1 GILWAN @ MD GILWAN @ MD GILWAN ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2813. CR. MISC./22903/2021 147,148,149,323,3 A.BAIL	1 UMESH SAH vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2814. CR. MISC./22904/2021 30A,30D A.BAIL	1 GUDI DEVI @ GUDDI DEVI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2815. CR. MISC./22905/2021 363,366(A),34 A.BAIL	1 HARDEO DAS vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2816. CR. MISC./22916/2021 379,411 A.BAIL	1 MANOJ KUMAR YADAV vs THE STATE OF BIHAR	PARUL PRASAD RATNESH KUMAR	A.G.
2817. CR. MISC./22918/2021 406,420,467,468,4 A.BAIL	1 RAMLAL GOSWAMI vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
2818. CR. MISC./22920/2021 498A,323,341,504, A.BAIL	1 BIRESH KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2819. CR. MISC./22924/2021 30a A.BAIL	1 RUDAL @ BIRENDRA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.

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2820. CR. MISC./22925/2021 323,379,307,504,3 A.BAIL	1	RAGHAV PASWAN @ RAGHAV KUMAR PASWAN vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
2821. CR. MISC./22937/2021 30-A A.BAIL	1	RAM SUNIL THAKUR @ SUNIL THAKUR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2822. CR. MISC./22938/2021 391,328,366-A,447 A.BAIL	1	JEETENDRA RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2823. CR. MISC./22940/2021 414 A.BAIL	1	ANIL KUMAR KUSHWAHA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2824. CR. MISC./22941/2021 341,323,325,307,3 A.BAIL	1	CHAITU MAHALDAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
2825. CR. MISC./22944/2021 326,307,438 A.BAIL	1	SATISH KUMAR @ SATISH SAH @ SATISH KUMAR SAH vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2826. CR. MISC./22947/2021 341,323,384,379,5 A.BAIL	1	SALIM KHAN @ SALIM KHA vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2827. CR. MISC./22948/2021 30A A.BAIL	1	RAJESH PANJIYAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2828. CR. MISC./22949/2021 147,148,149,379,1 A.BAIL	1	PINTU RAI @ PINTU KUMAR @ RAJNISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2829. CR. MISC./22952/2021 30A A.BAIL	1	SUNIL YADAV @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
2830. CR. MISC./22953/2021 30A A.BAIL	1	RAJESHWAR SAH @ GODHAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
2831. CR. MISC./22954/2021 302,201,120(B) A.BAIL	1	RAM CHANDRA PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2832. CR. MISC./22958/2021 302 A.BAIL	1	RANJAN CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2833. CR. MISC./22959/2021 279,427,272,273 A.BAIL	1	SATISH KUMAR SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2834. CR. MISC./22960/2021 341,342,323,307,5 A.BAIL	1	NARESH PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2835. CR. MISC./22961/2021 ANTICIPATORY BAIL A.BAIL	1	SIPAH THAKUR @ DINESH THAKUR vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
2836. CR. MISC./22963/2021 21A A.BAIL	1	ANCHAL KUMAR @ GULAR SINGH @ ANCHAL @ GULAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2837. CR. MISC./22965/2021 457 A.BAIL	1	MUNNA SINGH vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
2838. CR. MISC./22966/2021 30A A.BAIL	1	SUJI YADAV @ SUJAY KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2839. CR. MISC./22967/2021 498A,341,323,494, A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SHASHI RANJAN ASHOK KUMAR	A.G.
2840. CR. MISC./22968/2021 341,323,448,354-B A.BAIL	1	VICKI KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
2841. CR. MISC./22969/2021 anticipatory bail A.BAIL	1	JEEVAN KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	A.G.
2842. CR. MISC./22972/2021 341,448,323,307,5 A.BAIL	1	JAINANDAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2843. CR. MISC./22978/2021 341,323,324,307,3 A.BAIL	1	CHANDAN YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2844. CR. MISC./22979/2021 366(A),34 A.BAIL	1	NAVIN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2845. CR. MISC./22981/2021 323,406,420,506 A.BAIL	1	MUKESH YADAV vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G.
2846. CR. MISC./22986/2021 363,366(A) A.BAIL	1	MOHAMMAD RAJA @ MOHD. RAJA ANSARI vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN	A.G.

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>TO BE MENTIONED</u></b>				
1.	CR. MISC./4626/2021 498(A) A.BAIL	1 MANISH KUMAR SINGH vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G. PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
<b>MATTER -1</b>				
2.	CR. MISC./82387/2019 406,409,420,34 A.BAIL	10 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	ANIRUDH KUMAR VERMA	DAMODAR PRASAD TIWARY
3.	CR. MISC./13025/2020 467,468,471,419,4 A.BAIL	9 KAILASH PANDIT vs THE STATE OF BIHAR	RAKESH RANJAN	ANITA KUMARI SINGH
4.	CR. MISC./32090/2020 420 A.BAIL	3 SHAMBHU SARAN NIRALA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G. SURENDRA KUMAR
5.	CR. MISC./32134/2020 447,147,149,341,3 A.BAIL	3 SRI PASWAN vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G. MD. SHAKIR AHMAD
6.	CR. MISC./32245/2020 323,498(A) A.BAIL	4 MADHURENDRA PRATAP @ MADHURENDRA PRATAP SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. GOPAL KRISHNA TARUN PRASAD MANDAL
7.	CR. MISC./32306/2020 147,148,149,341,3 A.BAIL	3 RAHMATULLAH @ MD. RAHMATULLAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
8.	CR. MISC./34741/2020 272,273 A.BAIL	3 PAPU RAY vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DINESH SINGH
9.	CR. MISC./34787/2020 420,467,468,471,1 A.BAIL	2 REETA KUMARI @ RITA KUMARI vs THE STATE OF BIHAR	AMISH KUMAR	A.G. JHARKHANDI UPADHYAY RANA VIKRAM SINGH
10.	CR. MISC./34830/2020 341,323,387,307,3 A.BAIL	1 KRISHNA RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. MD. MUSHTAQUE ALAM
11.	CR. MISC./34836/2020 anticapatory bail A.BAIL	1 GANESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. MUKESHWAR DAYAL
12.	CR. MISC./34839/2020 323,341,325,342,3 A.BAIL	1 PAPPU KUMAR SAH @ PAPPU SAH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. MUKESHWAR DAYAL BIJENDRA KUMAR SINGH
13.	CR. MISC./34874/2020 30(D) A.BAIL	1 DHANJI YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. PARMESHWAR MEHTA
14.	CR. MISC./34881/2020 302,201,34 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. PREM KUMAR JHA
15.	CR. MISC./34884/2020 7 A.BAIL	1 SUBEDAR RAM vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	A.G. PREM KUMAR JHA
16.	CR. MISC./34892/2020 341,323,353,188,5 A.BAIL	1 SURAJ KUMAR@RAKESH PRASAD RAUNIYAR@SURAJ KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G. PREM KUMAR JHA
17.	CR. MISC./34895/2020 a. bail A.BAIL	1 RAM BILASH PASWAN @ RAMAVILAS PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. PUSHPA SINHA.1
18.	CR. MISC./34896/2020 120(B),147,148,14 A.BAIL	1 SURESH RAI @ SURESH RAY vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. PUSHPA SINHA.1
19.	CR. MISC./34897/2020 30(A) A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G. PUSHPA SINHA.1
20.	CR. MISC./34898/2020 341,323,504,379,3 A.BAIL	1 SHAMBHU PANDEY vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G. PUSHPA SINHA.1

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21.	CR. MISC./34900/2020 341,448,323,234,3 A.BAIL	1 RADHA KISHUN PRASAD vs THE STATE OF BIHAR	AMIT BHUSHAN SANJAY KUMAR	A.G. SUNIL KUMAR NO.III BIJENDRA KUMAR RAJENDRA NATH JHA
22.	CR. MISC./34902/2020 376,323,506,313 A.BAIL	1 SANOJ KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. RAJENDRA NATH JHA
23.	CR. MISC./34903/2020 363,366(A),365,34 A.BAIL	1 RAJESH KUSHWAHA vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G. RAJENDRA NATH JHA
24.	CR. MISC./34906/2020 448,341,323,324,3 A.BAIL	1 ABDUL SAMED vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	A.G. SANJEEV KUMAR SINGH RAJENDRA NATH JHA
25.	CR. MISC./34907/2020 341,342,323,326,3 A.BAIL	1 RAHUL KUMAR @ RAHUL SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. RAJENDRA NATH JHA
26.	CR. MISC./34909/2020 304(B),201,34 A.BAIL	1 LAL BABU SAHNI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. RAJENDRA SINGH
27.	CR. MISC./34911/2020 30(a),37(c),37(d) A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. RAJENDRA SINGH
28.	CR. MISC./34914/2020 272,273,34 A.BAIL	1 VINAY RAY @ VINAY KUMAR vs THE STATE OF BIHAR	AMIT BHUSHAN SANJAY KUMAR	A.G. RAJENDRA SINGH
29.	CR. MISC./34916/2020 anticipatory bail A.BAIL	1 KAUSHAL KISHORE SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. RAJENDRA SINGH
30.	CR. MISC./35297/2020 147,148,149,323,3 A.BAIL	1 SUKHDEO RAI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G. DR. AJEET KUMAR AWADHESH KUMAR ANIRUDH SHARMA
31.	CR. MISC./35300/2020 147,341,323,307,3 A.BAIL	1 OM PRAKASH RAY @ OM PRAKASH @ OM PRAKASH MAHTO vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G. DR. AJEET KUMAR
32.	CR. MISC./35303/2020 467,468,471,420,1 A.BAIL	1 SHIBU RAI @ SHIBUA vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. GAURI SHANKAR GUPTA
33.	CR. MISC./35304/2020 379,411 A.BAIL	1 LALU PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR RAJIV RANJAN SINGH	A.G. GAURI SHANKAR GUPTA
34.	CR. MISC./35305/2020 30A A.BAIL	1 BASHISTHA RAI @ BASHISTHA KUMAR RAI vs THE STATE OF BIHAR	SMT. SUDHA AMBASTHA	A.G. GAURI SHANKAR GUPTA
35.	CR. MISC./35589/2020 304B,201,34, A.BAIL	1 SUNAINA DEVI vs THE STATE OF BIHAR	VIJAY ANAND	A.G. SATYA NAND SHUKLA
36.	CR. MISC./35590/2020 147,341,323,307,3 A.BAIL	1 PAWAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. SATYADEO SINGH YADAV
37.	CR. MISC./35592/2020 Anticipatory bail A.BAIL	1 SANGAM KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SATYADEO SINGH YADAV
38.	CR. MISC./35596/2020 147,148,149,341,3 A.BAIL	1 MD. ABBASH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA UDAY SHANKER TIWARY KUSUM KUMARI	A.G. SATYADEO SINGH YADAV
39.	CR. MISC./35599/2020 30(a) A.BAIL	1 BITTU YADAV @ BITTU KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. SATYADEO SINGH YADAV
40.	CR. MISC./35600/2020 Anticipatory bail A.BAIL	1 DEVANTI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SATYADEO SINGH YADAV
41.	CR. MISC./35603/2020 147,149,341,307 A.BAIL	1 MAHESH PASWAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. SATYENDRA NARAYAN SINGH
42.	CR. MISC./5018/2021 302,34,120B A.BAIL	1 PRIYANKA KUMARI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VIRENDRA KUMAR
43.	CR. MISC./7434/2021 147,148,149,341,3 A.BAIL	1 NAWMI SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G.
44.	CR. MISC./7612/2021 30-A A.BAIL	1 DEBASIS DAS vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
45.	CR. MISC./16310/2021 8C,21C,22C,23,24, A.BAIL	1 BIMAL KUMAR VERMA vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.

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**MATTER -2**

46.	CR. APP (SJ)/4871/2019 U/S 14 (A) SC/ST SC/ST ACT (AB)	5	VINOD SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI	SADANAND PASWAN
47.	CR. APP (SJ)/715/2020 juvenile justice CR. APP(SJ)	2	ASHOK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	SUJIT KUMAR SINGH
48.	CR. APP (SJ)/849/2020 304b,34 CR. APP(SJ)	4	SIRO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	SUJIT KUMAR SINGH
49.	CR. APP (SJ)/958/2020 U/S 14(A)(2) OF S SC/ST ACT (AB)	7	DR. VINOD KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	SADANAND PASWAN MADHURENDRA KUMAR DR. SANJAY KUMAR SINGH RANBIR SINGH
50.	CR. APP (SJ)/2030/2020 U/S 14-A-2 SC/ST SC/ST ACT (AB)	2	MAHANTH MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G USHA KUMARI 1

**FOR ORDERS-W**

51.	CR. MISC./22834/2021 30(a) A.BAIL	1	RANJAN KUMAR @ RANJAN SAH vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G
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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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**CONSOLIDATED LIST OF HONOURABLE COURT**

**FOR ORDERS**

**MATTER -1**

1.	CR. MISC./35606/2020 304,34 A.BAIL	1	POONAM DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. SATYENDRA NARAYAN SINGH
2.	CR. MISC./35609/2020 366,363,34 A.BAIL	1	JULI @ ROKSHANA KHATOON vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. SATYENDRA NARAYAN SINGH
3.	CR. MISC./35610/2020 302,34 A.BAIL	1	AJAY RAI @ AJAY KUMAR RAI @ AJAY KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. SATYENDRA NARAYAN SINGH JAY RAM PRASAD
4.	CR. MISC./35611/2020 376 A.BAIL	1	HAMID @ GUDDU @ MD. HAMID vs THE STATE OF BIHAR	MD. NAZIR ANSARI MOHAMMED ABU HAIDAR ROHIT KUMAR	A.G. SATYENDRA NARAYAN SINGH MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI KUMARI SHUBHAM
5.	CR. MISC./35613/2020 366(A),363 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. SATYENDRA PRASAD
6.	CR. MISC./35616/2020 341,323,324,307,3 A.BAIL	1	KAFIL KHAN @ KAFIL AHMAD KHAN vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G UMESH KUMAR MISHRA SATYENDRA PRASAD
7.	CR. MISC./35618/2020 30(A) A.BAIL	1	PUTUSH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G SATYENDRA PRASAD
8.	CR. MISC./35623/2020 147,148,149,307 A.BAIL	1	AYUSH KUMAR @ AYUSH RANJAN vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. SATYENDRA PRASAD
9.	CR. MISC./35628/2020 366A,34 A.BAIL	1	SUSHIL KUMAR RAM @ SHUSHIL KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH	A.G. SATYENDRA PRASAD
10.	CR. MISC./35629/2020 30A A.BAIL	1	CHANDAN RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. SHAHEEN BEGUM
11.	CR. MISC./35630/2020 341,323,307,452,4 A.BAIL	1	NAND KISHOR SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G SHAHEEN BEGUM
12.	CR. MISC./35632/2020 147,149,341,323,3 A.BAIL	1	RAMLAL YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. SHAHEEN BEGUM
13.	CR. MISC./35633/2020 30A A.BAIL	1	AJUBA DHANGAD @ AJUBA DHAGAD vs THE STATE OF BIHAR	SANJEEV KUMAR SHAHEEN BEGUM	A.G.

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14.	CR. MISC./35637/2020 anticipatory bail A.BAIL	1 RAM SHANKAR KUMAR vs THE STATE OF BIHAR	KISHORE KUMAR SINHA A.G. MADHURI LATA RANDHIR KUMAR SHAHEEN BEGUM
15.	CR. MISC./35638/2020 498A,489B,489C,48 A.BAIL	1 SANDEEP KUMAR @ SANDEEP KUMAR SAW vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2 A.G. SHAILENDRA KUMAR SINGH
16.	CR. MISC./35639/2020 30A A.BAIL	1 CHANDESHWAR RAY @ CHANDESHWAR KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA A.G. SHAILENDRA KUMAR SINGH
17.	CR. MISC./35643/2020 147,148,149,341,3 A.BAIL	1 SHATRUGHAN SAH @ SHATRUGHAN KUMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA A.G. SHAILENDRA KUMAR SINGH
18.	CR. MISC./35645/2020 7 A.BAIL	1 BINOD KUMAR RAY vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI A.G. SHAILENDRA KUMAR SINGH
19.	CR. MISC./35647/2020 323,324,504,506,3 A.BAIL	1 MAHESH RAI @ MAHESH KUMAR RAY vs THE STATE OF BIHAR	RINA SINHA A.G. SHAILENDRA KUMAR SINGH
20.	CR. MISC./35648/2020 376 A.BAIL	1 MD. ANJUM @ MD. ANJUM ALAM vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA A.G. SHANTANU KUMAR
21.	CR. MISC./35649/2020 498(A),379,323,40 A.BAIL	1 SHAKTI KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH A.G. SHANTANU KUMAR SATYA PRAKASH
22.	CR. MISC./35650/2020 341,323,324,307,3 A.BAIL	1 MD. OBAID vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHIVANAND SINGH A.G. SHANTANU KUMAR
23.	CR. MISC./35653/2020 420,467,468,471,4 A.BAIL	1 DEVENTI DEVI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA A.G. MUKUL KUMARI SHANTANU KUMAR
24.	CR. MISC./35654/2020 7 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR AJIT RANJAN KUMAR A.G. SHANTANU KUMAR
25.	CR. MISC./35655/2020 30(A) A.BAIL	1 KANHAIYA KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY A.G. SHYAM KUMAR SINGH
26.	CR. MISC./35661/2020 341,323,366A,504, A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR A.G. SHYAM KUMAR SINGH
27.	CR. MISC./35662/2020 147,149,323,307 A.BAIL	1 RAMANUJ SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI A.G. SHYAM KUMAR SINGH
28.	CR. MISC./35664/2020 30A A.BAIL	1 SANJAY BIND vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH A.G. SHYAM KUMAR SINGH
29.	CR. MISC./35669/2020 30A A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA A.G. SHYAM KUMAR SINGH
30.	CR. MISC./35670/2020 323,341,498A,504, A.BAIL	1 NILESH RAJ vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SUCHETA YADAV
31.	CR. MISC./35671/2020 406,408,420,464,4 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA A.G. SUCHETA YADAV
32.	CR. MISC./35673/2020 304B,201,34 A.BAIL	1 PRAMILA DEVI @ URMILA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA A.G. SUCHETA YADAV
33.	CR. MISC./35674/2020 498(A),406,34 A.BAIL	1 RAMESH RAI @ RAMESH KUMAR RAI vs THE STATE OF BIHAR	ANUJ KUMAR A.G. SUCHETA YADAV
34.	CR. MISC./35677/2020 30A A.BAIL	1 RAJU SAH @ RAJKUMAR SAH vs THE STATE OF BIHAR	ANSHU DHAR SHARMA A.G. SUCHETA YADAV
35.	CR. MISC./35678/2020 411,414 A.BAIL	1 KODAI SAH vs THE STATE OF BIHAR	RAJESH KUMAR A.G. SUNIL KUMAR PANDEY

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36.	CR. MISC./35681/2020 341,323,504,354,4 A.BAIL	1 RANJEET RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SUNIL KUMAR PANDEY
37.	CR. MISC./35683/2020 1477,148,149,341, A.BAIL	1 GAURAV ROY @ GAURAV KUMAR PATEL vs THE STATE OF BIHAR	SHAMA SINHA	A.G. SUNIL KUMAR PANDEY
38.	CR. MISC./35684/2020 406,408,420,467,4 A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. PRATIK MISHRA SUNIL KUMAR PANDEY
39.	CR. MISC./35685/2020 30(a),30(d) A.BAIL	1 GANESH THAKUR vs THE STATE OF BIHAR	RUDAL SINGH	A.G. SUNIL KUMAR PANDEY
40.	CR. MISC./35687/2020 30A,C,(i) A.BAIL	1 CHHOTE MISHRA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SURENDRA PRASAD SINGH
41.	CR. MISC./35691/2020 498A,34, A.BAIL	1 PYARE LAL RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SURENDRA PRASAD SINGH
42.	CR. MISC./35695/2020 147,148,149,341,3 A.BAIL	1 DEV MANDAL @ DEVENDRA MANDAL vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G. SURENDRA PRASAD SINGH
43.	CR. MISC./35696/2020 30A,32(II),34(II) A.BAIL	1 RAMESH RAI @ RAMESH KUMAR RAI vs THE STATE OF BIHAR	NITYANAND	A.G. SURENDRA PRASAD SINGH
44.	CR. MISC./35697/2020 341,323,324,307,3 A.BAIL	1 LAL PARI DEVI @ LAL MUNI DEVI vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY RAJODAY SATYJEET	A.G. SURENDRA PRASAD SINGH
45.	CR. MISC./35706/2020 406,420 A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G. TARKESHWAR NATH THAKUR
46.	CR. MISC./35707/2020 Anticipatory bail A.BAIL	1 NAJMA KHATOON vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G. TARKESHWAR NATH THAKUR
47.	CR. MISC./35708/2020 341,323,324,325,3 A.BAIL	1 KRISHNA SHARMA @ KRISHNA KUMAR SHAMA vs THE STATE OF BIHAR	DIWAKAR YADAV	A.G. TARKESHWAR NATH THAKUR
48.	CR. MISC./35710/2020 272,273,120(B) A.BAIL	1 BAGESH RAI @ BIJESH RAI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. TARKESHWAR NATH THAKUR
49.	CR. MISC./35711/2020 30A A.BAIL	1 RAHUL KUMAR SINGH vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. UDAY CHAND PRASAD
50.	CR. MISC./35712/2020 307,34 A.BAIL	1 SABITRI KUMARI vs THE STATE OF BIHAR	INDU BHUSHAN	A.G. UDAY CHAND PRASAD
51.	CR. MISC./35716/2020 302,328,120B A.BAIL	1 KANCHAN KUMARI @ DOLI vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	A.G. UDAY CHAND PRASAD
52.	CR. MISC./35718/2020 272,273,308 A.BAIL	1 AJAY SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. UDAY CHAND PRASAD
53.	CR. MISC./35719/2020 341,323,379,354,3 A.BAIL	1 AWADHESH SINGH @ AWADHESH KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. UDAY CHAND PRASAD
54.	CR. MISC./35720/2020 341,323,354,307,3 A.BAIL	1 MD. SAKIL @ PAPPU vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR NIRALA AMAR NATH YADAV SHAHJAHAN	A.G. UMESH LAL VERMA
55.	CR. MISC./35721/2020 363,365,366A A.BAIL	1 RAHUL SHARMA @ RAHUL RATHORE SHARMA vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. UMESH LAL VERMA
56.	CR. MISC./35723/2020 147,148,149,341,3 A.BAIL	1 AWDHESH KUMAR @ AVDHESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. UMESH LAL VERMA
57.	CR. MISC./35725/2020 ANTICIPATORY BAIL A.BAIL	1 BHOLA RAM vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G. UMESH LAL VERMA



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58.	CR. MISC./35729/2020 147,149,341,323,3 A.BAIL	1	SHAHWAJ MIYA @ SHAHBAJ MIYAN @ MD. SHAHANWAZ MIYAN @ SHAHANWAZ vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G. UMESH LAL VERMA
59.	CR. MISC./35732/2020 30A A.BAIL	1	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	PRATIMA KUMARI	A.G. VEENA KUMARI JAISWAL
60.	CR. MISC./35736/2020 30A A.BAIL	1	TUTU KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. VEENA KUMARI JAISWAL
61.	CR. MISC./35737/2020 341,323,324,379,3 A.BAIL	1	BECHU SAHANI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G. VEENA KUMARI JAISWAL
62.	CR. MISC./35740/2020 341,323,325,379,3 A.BAIL	1	SAMAL KHAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. VEENA KUMARI JAISWAL
63.	CR. MISC./35744/2020 341,342,354B,354C A.BAIL	1	HASMULLAH MIAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. YOGENDRA KUMAR SINGH
64.	CR. MISC./35748/2020 304B,201,34, A.BAIL	1	RAMDEO RAI vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G. YOGENDRA KUMAR SINGH
65.	CR. MISC./35750/2020 ANTICIPATORY BAIL A.BAIL	1	JAGDISH SAH vs THE STATE OF BIHAR	RATNA DEEP PRASAD	A.G. YOGENDRA KUMAR SINGH
66.	CR. MISC./35751/2020 30A A.BAIL	1	MURARI MANDAL @ MURARI MANJHI vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	A.G. YOGENDRA KUMAR SINGH
67.	CR. MISC./35752/2020 147,341,323,307,4 A.BAIL	1	RANJU DEVI vs THE STATE OF BIHAR	SHYAMA NAND THAKUR	A.G. YOGENDRA KUMAR SINGH
68.	CR. MISC./35753/2020 30A A.BAIL	1	SHATRUGHAN CHAUDHARI @ SHATRUDHAN CHAUDHARY vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHANA	A.G. CHANDRA SEN PRASAD SINGH
69.	CR. MISC./36661/2020 413/414/467/468/4 A.BAIL	1	SANDEEP PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. ATUL CHANDRA
70.	CR. MISC./36663/2020 323,341,325,504,5 A.BAIL	1	PARMANAND MAHTO vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G. ATUL CHANDRA
71.	CR. MISC./36666/2020 30(a) A.BAIL	1	RAJIV SAH vs THE STATE OF BIHAR	ANIL KUMAR CHOUHARY	A.G. BAL MUKUND PRASAD SINHA
72.	CR. MISC./36668/2020 30A A.BAIL	1	BINESHWAR PASWAN@VINAY PASWAN vs THE STATE OF BIHAR	ANIL CHANDRA	A.G. BAL MUKUND PRASAD SINHA
73.	CR. MISC./36670/2020 341,498A,323,504, A.BAIL	1	PANKAJ KUMAR ALIAS PANKAJ MANDAL vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. BAL MUKUND PRASAD SINHA
74.	CR. MISC./36671/2020 498(A) A.BAIL	1	MANOJ KUMAR DAS vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. BAL MUKUND PRASAD SINHA
75.	CR. MISC./36672/2020 147,148,149,341,3 A.BAIL	1	KAMLESH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. BAL MUKUND PRASAD SINHA
76.	CR. MISC./36673/2020 498(A) A.BAIL	1	FIROZ ALAM @ SHEIKH FIROZ vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. BHANU PRATAP SINGH UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
77.	CR. MISC./36680/2020 272,273,34 A.BAIL	1	RAVI SAHNI @ RAVI MASTER vs THE STATE OF BIHAR	RUDAL SINGH	A.G. BHANU PRATAP SINGH
78.	CR. MISC./36681/2020 304(B),34 A.BAIL	1	SABANA KHATOON @ PABILA KHATOON vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G. BHANU PRATAP SINGH
79.	CR. MISC./36682/2020 272,273,34 A.BAIL	1	VIKASH PASWAN @ VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. BHANU PRATAP SINGH
80.	CR. MISC./36683/2020 364,342,120B,201, A.BAIL	1	PAPPU SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. BHARAT LAL

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81.	CR. MISC./36684/2020 30A,41(i) A.BAIL	1 ARUN YADAV @ ARUN KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G BHARAT LAL BHARAT LAL
82.	CR. MISC./36685/2020 Anticipatory bail A.BAIL	1 UMESH SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G BHARAT LAL
83.	CR. MISC./36686/2020 30(a) A.BAIL	1 LAKSHMI SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	A.G. BHARAT LAL
84.	CR. MISC./36689/2020 498A,379,34 A.BAIL	1 RAMBHJU MISTRI @ BHJU MISTRY @ BHAJU MISTRI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
85.	CR. MISC./36690/2020 bail A.BAIL	1 BALRAM KUMAR SINGH @ JHUNU SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
86.	CR. MISC./36691/2020 387,506 A.BAIL	1 GOPAL THAKUR @ GOPAL KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G
87.	CR. MISC./36692/2020 354B, A.BAIL	1 ENGLISH KUMAR vs THE STATE OF BIHAR	HARE RAM SAH	A.G
88.	CR. MISC./36693/2020 U/S 47(a),48,52,5 A.BAIL	1 SIBTEY ALI vs THE STATE OF BIHAR	DR. MANOJ KUMAR DEVENDRA PRASAD	A.G.
89.	CR. MISC./36699/2020 147,341,323,504,5 A.BAIL	1 SHEKHA DEVI vs THE STATE OF BIHAR	SACHIT KUMAR ANITA KUMARI RAM SUMIRAN RAI	A.G.
90.	CR. MISC./36701/2020 30A A.BAIL	1 DIPU YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
91.	CR. MISC./36702/2020 341,323,324,308,3 A.BAIL	1 PAWAN KUMAR PODDAR @ PAWAN KUMAR GANDHI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
92.	CR. MISC./36703/2020 147,149,341,323,3 A.BAIL	1 JEEWACHH PANDIT vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN SYED ASHFAQUE AHMAD	A.G
93.	CR. MISC./36704/2020 420,467,468,120-B A.BAIL	1 UMESH NARAYAN RAI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	A.G
94.	CR. MISC./36705/2020 498(A),323 A.BAIL	1 SHAHBAZ KHAN vs THE STATE OF BIHAR	WASI AHMAD KHAN RAM PRAVESH NATH TIWARI	A.G.
95.	CR. MISC./36709/2020 147,148,149,341,3 A.BAIL	1 JAYDEV KUMAR @ JAY KUMAR MANDAL @ JAY DEV MANDAL @ JAIDEV KUMAR vs THE STATE OF BIHAR	KANCHAN JHA MADHAV JHA	A.G.
96.	CR. MISC./36711/2020 409,420 A.BAIL	1 RAMSWAROOP PASWAN vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G
97.	CR. MISC./36712/2020 379,356 A.BAIL	1 HARI SAH @ HANI SAH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
98.	CR. MISC./36714/2020 328,302,34 A.BAIL	1 VIJAY BARNAWAL @ VIJAY PRASAD vs THE STATE OF BIHAR	CHANDRA KANT	A.G
99.	CR. MISC./36715/2020 30-A,36 A.BAIL	1 NAWAL DAS vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
100.	CR. MISC./36721/2020 272,273 A.BAIL	1 NAWAL YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G
101.	CR. MISC./36726/2020 147,148,149,323,3 A.BAIL	1 SITARAM YADAV vs THE STATE OF BIHAR	VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
102.	CR. MISC./36731/2020 447,448,341,323,3 A.BAIL	1 AJAY MANDAL @ AJAY KUMAR MANDAL vs THE STATE OF BIHAR	KUMARI SHUBHAM KUMARI SHUBHAM	A.G
103.	CR. MISC./36732/2020 341,323,504,506,3 A.BAIL	1 RAMJI RAM vs THE STATE OF BIHAR	BINAY KUMAR	A.G
104.	CR. MISC./36733/2020 304-B,201,34 A.BAIL	1 BASANTI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G

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105.	CR. MISC./36736/2020 147,341,342,323,3 A.BAIL	1 SURENDRA SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
106.	CR. MISC./36739/2020 147,149,341,323,3 A.BAIL	1 SITARAM PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
107.	CR. MISC./36740/2020 30A A.BAIL	1 SHOM NATH PASWAN vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
108.	CR. MISC./36741/2020 147,148,149,341,3 A.BAIL	1 KOHSIN @ KOUSHER vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
109.	CR. MISC./36744/2020 363,366(A),34 A.BAIL	1 CHANIYA DEVI vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
110.	CR. MISC./36747/2020 272,273 A.BAIL	1 ARBIND KUMAR SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
111.	CR. MISC./36748/2020 ANTICIPATORY BAIL A.BAIL	1 PANKAJ KUMAR TIWARI vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	A.G.
112.	CR. MISC./36750/2020 341,323,324,326,3 A.BAIL	1 BHIM SINGH vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G. RANVIJAY NARAIN SINGH DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH
113.	CR. MISC./36752/2020 304(B),34 A.BAIL	1 MANOJ PASWAN vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
114.	CR. MISC./36753/2020 147,149,302,449,5 A.BAIL	1 SHIVJEE SAH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
115.	CR. MISC./36755/2020 30(a),33 A.BAIL	1 OM PRAKASH RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
116.	CR. MISC./36759/2020 147,149,341,323,3 A.BAIL	1 PREM LAL MANDAL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
117.	CR. MISC./36760/2020 30(a),32(ii),38,4 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G.
118.	CR. MISC./36762/2020 307,341,323,324,3 A.BAIL	1 KEDAR YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. MUKUL KUMARI
119.	CR. MISC./37235/2020 304B,201,120B, A.BAIL	1 PRADIP KUMAR MAHTO vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
120.	CR. MISC./37236/2020 414 A.BAIL	1 MUKESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
121.	CR. MISC./37239/2020 409 A.BAIL	1 RAJESH KUMAR @ RAJESH PRASAD vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
122.	CR. MISC./37240/2020 30(A),41(1),41(2) A.BAIL	1 AZAD KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
123.	CR. MISC./37241/2020 188,379,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
124.	CR. MISC./37243/2020 363,366A A.BAIL	1 SANDESH PATEL ALIAS SANDESH KUMAR vs THE STATE OF BIHAR	SHANTANU KUMAR SATISH KUMAR GIRI	A.G.
125.	CR. MISC./37244/2020 341,323,504,506,3 A.BAIL	1 GUDDU KEWAT vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G.
126.	CR. MISC./37248/2020 anticipatory bail A.BAIL	1 BHUKHAN MODI vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY	A.G.
127.	CR. MISC./37249/2020 341,323,324,498A A.BAIL	1 AMIT KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
128.	CR. MISC./37250/2020 272,273 A.BAIL	1 GAURI SHANKAR PRASAD @ HARI SHANKAR PRASAD @ GAURI SHANKAR KUSHAWAHA vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
129.	CR. MISC./37256/2020 341,323,325,308,3 A.BAIL	1 JANARDHAN RAM @ JANARDAN RAM @ JANARDAN PRASAD vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA	A.G.
130.	CR. MISC./37261/2020 363,365,376,379,3 A.BAIL	1 NOOR MOHAMMAD @ SALMAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
131.	CR. MISC./37263/2020 302,201,379,34 A.BAIL	1 MD. NIKAIL vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
132.	CR. MISC./37264/2020 341,323,324,307,3 A.BAIL	1 KISHORE SAH vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G. BIRENDRA KUMAR

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133.	CR. MISC./37265/2020 406,409,420,34, A.BAIL	1	KARMDEO BHUIYAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
134.	CR. MISC./37266/2020 304B,34 A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
135.	CR. MISC./37270/2020 anticipatory bail A.BAIL	1	ABHIMANYU RAI vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
136.	CR. MISC./37277/2020 30(a) A.BAIL	1	GANESHI PASWAN vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
137.	CR. MISC./37278/2020 anticipatory bail A.BAIL	1	VIKASH SINGH @ RUPESH SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
138.	CR. MISC./37279/2020 448,341,323,354B, A.BAIL	1	PARMANAND PASWAN@PARMAMNAND PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
139.	CR. MISC./37282/2020 341,323,325,307,5 A.BAIL	1	KALAWATI DEVI vs THE STATE OF BIHAR	AMIT ANAND	A.G.
140.	CR. MISC./37283/2020 147,148,149,323,3 A.BAIL	1	BHUSHAN KUMAR @ BHUSHAN RAI vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	A.G. AWADHESH KUMAR SHASHI KANT AMAR
141.	CR. MISC./37284/2020 7, A.BAIL	1	TETRA DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR DINESHWAR PANDEY	A.G.
142.	CR. MISC./37285/2020 30(A),30(D) A.BAIL	1	GHURHOO BIND @ GHURA BIND vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
143.	CR. MISC./37289/2020 30a A.BAIL	1	RAKESH JHA vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR SHIV PRATAP DHANESHWAR VASHIST	A.G.
144.	CR. MISC./37290/2020 147,149,341,323,3 A.BAIL	1	KANHAIYA SINGH vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.
145.	CR. MISC./37295/2020 147,148,341,321,3 A.BAIL	1	NAGENDRA RAM vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
146.	CR. MISC./37296/2020 30(a),38(i),41(1) A.BAIL	1	CHANDRA BHUSHAN SINGH @ GHOLTI SINGH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
147.	CR. MISC./37297/2020 30A A.BAIL	1	SUNIL RAJ vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
148.	CR. MISC./37298/2020 147,148,149,323,3 A.BAIL	1	DHARMENDRA RAI @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G. AWADHESH KUMAR SHASHI KANT AMAR
149.	CR. MISC./37299/2020 379 A.BAIL	1	SANJAY PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
150.	CR. MISC./37300/2020 30A A.BAIL	1	DEEPAK RAI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
151.	CR. MISC./37303/2020 498A,307,34 A.BAIL	1	YOGENDRA KUMAR MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH PRAMOD KUMAR SINGH	A.G.
152.	CR. MISC./37304/2020 147,148,149,341,3 A.BAIL	1	AMIT KUMAR @ AMIT DHAUR vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G.
153.	CR. MISC./37306/2020 30A A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
154.	CR. MISC./37308/2020 363,366A,504,506, A.BAIL	1	DILSAGAR KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
155.	CR. MISC./37309/2020 341,323,307,504,5 A.BAIL	1	SHASHIKANT SAH @ SHASHIKANT KUMAR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
156.	CR. MISC./37311/2020 ANTICIPATORY BAIL A.BAIL	1	MD IRSHAD AHMAD @ JILANI vs THE STATE OF BIHAR	HARISH KUMAR	A.G. AMRESH KUMAR SINHA VIKRAMADIT
157.	CR. MISC./37317/2020 20,22 A.BAIL	1	AMIT RAI @ AMIT KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
158.	CR. MISC./37322/2020 341,323,324,325,3 A.BAIL	1	SULOCHNA DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
159.	CR. MISC./37323/2020 30A A.BAIL	1	MURARI SINGH @ MURARI KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
160.	CR. MISC./37324/2020 30A A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.

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161.	CR. MISC./37327/2020 ANTICIPATORY BAIL A.BAIL	1 MD SALEEM vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
162.	CR. MISC./37328/2020 420,467,468,471 A.BAIL	1 NITU KUMARI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR A.G.	
163.	CR. MISC./37329/2020 30(a),36 A.BAIL	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
164.	CR. MISC./37330/2020 30A,32C A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
165.	CR. MISC./37331/2020 414,120(B) A.BAIL	1 SIKANDAR PASWAN @ BAUNA @ SINKNDAR PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
166.	CR. MISC./37332/2020 306,328,34 A.BAIL	1 RAM NIHORA OJHA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
167.	CR. MISC./37333/2020 341,324,307,504,5 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR A.G.	RAM SUMIRAN RAI
168.	CR. MISC./37334/2020 30(a)(b)(c),(f),3 A.BAIL	1 DINESHWAR KUMAR @ DINESHWAR SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
169.	CR. MISC./37784/2020 272,273 A.BAIL	1 PANNALAL RAM vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
170.	CR. MISC./37785/2020 366A A.BAIL	1 VIPIN YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. CHANDRA MOHAN JHA
171.	CR. MISC./37789/2020 420,467,468,471 A.BAIL	1 KUNAL KISHORE VERMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
172.	CR. MISC./37791/2020 341,323,324,325,3 A.BAIL	1 MAHANAND MANDAL vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. GOPAL KUMAR JHA
173.	CR. MISC./37793/2020 120-B,504,506,363 A.BAIL	1 BIMLA DEVI @ VIMLA DEVI vs THE STATE OF BIHAR	NIRMALA KUMARI JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G.
174.	CR. MISC./37795/2020 498(A),504,506,34 A.BAIL	1 MITHUN KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. BALRAM KAPRI
175.	CR. MISC./37797/2020 30A A.BAIL	1 BIHARI @ BIPIN BIHARI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
176.	CR. MISC./37798/2020 30,30(a) A.BAIL	1 KRISHNA RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
177.	CR. MISC./37802/2020 Anticipatory bail A.BAIL	1 BRIJ KUMAR RAY @ NANHAK RAY vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
178.	CR. MISC./37803/2020 36-A,34 A.BAIL	1 BABLU KUMAR @ BABUL KUMAR vs THE STATE OF BIHAR	MURLI DHAR ARJUN PRASAD	A.G.
179.	CR. MISC./37805/2020 114,147,148,149,3 A.BAIL	1 UBED @ PANWAN @ MOHAMMAD UBED ALAM @ UBED ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
180.	CR. MISC./37812/2020 304(B),34 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	SANJAY KUMAR MRIGENDRA PRATAP SINGH	A.G. SAKET KUMAR SINGH BHASKAR SHANKAR
181.	CR. MISC./37813/2020 341,323,324,307,4 A.BAIL	1 ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G. RAKESH KUMAR
182.	CR. MISC./37821/2020 147,149,323,307,5 A.BAIL	1 RABI KUMAR @ RAVI KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
183.	CR. MISC./37823/2020 341,323,307,34 A.BAIL	1 SUBH NARAYAN MAHTO vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. MAN MOHAN KUMAR
184.	CR. MISC./37829/2020 BAIL A.BAIL	1 RANJAY SINGH vs STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
185.	CR. MISC./37830/2020 Anticipatory bail A.BAIL	1 BRAJESH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
186.	CR. MISC./37831/2020 399,402 A.BAIL	1 RIKKU @ D.K. vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
187.	CR. MISC./37833/2020 Anticipatory bail A.BAIL	1 MAHENDRA SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
188.	CR. MISC./37834/2020 147,148,149,323,3 A.BAIL	1 MANISH KUMAR SINGH @ MANISH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G.
189.	CR. MISC./37836/2020 272,273 A.BAIL	1 BITTU KUMAR @ PRAVEEN KUMAR vs THE STATE OF BIHAR	BANDANA SINGH RAJA RAM RAI PREM KUMAR PASWAN	A.G.

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190.	CR. MISC./37837/2020 399,402,414, A.BAIL	1	RAJNISH KUMAR SINGH @ RAJNISH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G
191.	CR. MISC./37838/2020 120B,323,504,420, A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
192.	CR. MISC./37839/2020 498A,354, A.BAIL	1	OMKAR NATH SINGH @ ONKAR NATH SINGH @ SONU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G
193.	CR. MISC./37840/2020 ANTICIPATORY BAIL A.BAIL	1	UPENDRA PANDIT vs THE STATE OF BIHAR	AWADHESH PRASAD SINHA KUMAR MRITUNJAY NARAIN	A.G
194.	CR. MISC./37841/2020 379,411 A.BAIL	1	SONELAL SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
195.	CR. MISC./37842/2020 341,323,379,307,5 A.BAIL	1	MINTA DEVI vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G
196.	CR. MISC./37843/2020 341,323,324,307,3 A.BAIL	1	SONU KUMAR BAITHA @ SONU KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G.
197.	CR. MISC./37845/2020 30-A,32,41,56-A,5 A.BAIL	1	KUMOD KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G
198.	CR. MISC./37847/2020 anticipatory bail A.BAIL	1	BIBI AKHTARI BEGUM vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G
199.	CR. MISC./37850/2020 342,376,511, A.BAIL	1	NANDAL YADAV @ NANDLAL YADAV @ NAVEEN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
200.	CR. MISC./37851/2020 30-A A.BAIL	1	BINOD CHAUDHARY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G
201.	CR. MISC./37852/2020 147,148,149,341,4 A.BAIL	1	VIJAY KUMAR @ LALLU GOPE @ LALLU GOPE vs THE STATE OF BIHAR	MANISHA PRAKASH	A.G.
202.	CR. MISC./37853/2020 30(a)(c)(d) A.BAIL	1	SATYENDRA KUMAR YADAV @ SATYENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
203.	CR. MISC./37855/2020 147,148,149,341,3 A.BAIL	1	ABHISHEK SINGH @ BITTU SINGH @ BITTU vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G
204.	CR. MISC./37856/2020 364(A),323,34 A.BAIL	1	MD ALAM vs THE STATE OF BIHAR	KAMOD KUMAR VIDYARTHI	A.G.
205.	CR. MISC./37861/2020 30A,41(1) A.BAIL	1	NARESH SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD	A.G
206.	CR. MISC./37862/2020 302,301,120(B) A.BAIL	1	OM THATHERA @ OM PRAKASH vs THE STATE OF BIHAR	AJAY KUMAR SINGH KUMAR RISHIKESH CHANCHAL	A.G.
207.	CR. MISC./37863/2020 30A, A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G
208.	CR. MISC./37868/2020 498A,34 A.BAIL	1	MD. ABUJAR @ MD. ABUZAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G BRAJ BHUSHAN PODDAR
209.	CR. MISC./37871/2020 364,302,34, A.BAIL	1	CHANDAN KEWAT @ CHANDAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G
210.	CR. MISC./37878/2020 30(A) A.BAIL	1	BIHARI CHOUDHARY vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G
211.	CR. MISC./37882/2020 498(A),341,323,50 A.BAIL	1	KIRAN KUMARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY	A.G.
212.	CR. MISC./37883/2020 498A A.BAIL	1	MD. AJMAT @ MD. AZMAT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
213.	CR. MISC./37884/2020 A bail A.BAIL	1	PAPPU CHAUDHARY ALIAS PAPPU KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G
214.	CR. MISC./37885/2020 147,149,379,427,5 A.BAIL	1	SHAMBHU PASWAN @ SHAMBHOO DEVA vs THE STATE OF BIHAR	SAGAR SUMAN	A.G
215.	CR. MISC./37886/2020 Anticipatory bail A.BAIL	1	VIRENDRA SAH vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G

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216.	CR. MISC./37888/2020 143,341,342,323,3 A.BAIL	1 PRAVEEN YADAV @ PRAVEEN KUMAR @ PRAVEEN KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G. MADHURA NAND JHA
217.	CR. MISC./37891/2020 30A,30D,34,36,44( A.BAIL	1 RUBI DEVI vs THE STATE OF BIHAR	SHASHANK CHANDRA RAJESH KUMAR VERMA VATSAL VERMA	A.G
218.	CR. MISC./37892/2020 147,149,341,323,3 A.BAIL	1 SANJAY SHARMA @ SANJAY KUMAR SHARMA vs THE STATE OF BIHAR	ANJANA GUPTA BINOD KUMAR MISHRA	A.G
219.	CR. MISC./38329/2020 307,394 A.BAIL	1 SAHID ALIAS ASLAM vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. RAM ANURAG SINGH
220.	CR. MISC./38330/2020 ANTICIPATORY BAIL A.BAIL	1 AINUL HAQUE vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. RAM ANURAG SINGH
221.	CR. MISC./38331/2020 147,148,149,341,3 A.BAIL	1 PREMCHANDRA JHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G
222.	CR. MISC./38332/2020 147,148,149,323,3 A.BAIL	1 GANESH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G ABHAY KUMAR ROY
223.	CR. MISC./38333/2020 147,148,149,302,1 A.BAIL	1 RUPESH YADAV@RUPESH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G PANKAJ KUMAR KAMLESH KUMAR PATHAK ABHAY KUMAR ROY
224.	CR. MISC./38336/2020 341,323,337,308,5 A.BAIL	1 GOLU SINGH @ GOLU KUMAR @ ANKIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G ABHAY KUMAR ROY
225.	CR. MISC./38337/2020 302,120B,34 A.BAIL	1 JANAMJAY KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR ARVIND KUMAR PATHAK	A.G VIKASH KUMAR JHA ATUL KUMAR JHA ABHAY KUMAR ROY
226.	CR. MISC./38338/2020 302,34 A.BAIL	1 GOPAL YADAV @ GOPAL KUMAR YADAV @ GOPAL KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G SURESH PRASAD SINGH
227.	CR. MISC./38341/2020 341,323,307,504,5 A.BAIL	1 SANGAM JHA @ SANGAM KUMAR JHA @ BHIKHAN vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G SURESH PRASAD SINGH
228.	CR. MISC./38342/2020 341,323,324,379,3 A.BAIL	1 SOPENDRA MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. UMESH PRASAD MRITYUNJAY KUMAR SURESH PRASAD SINGH
229.	CR. MISC./38345/2020 143,447,323,324,3 A.BAIL	1 DINESH MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G SURESH PRASAD SINGH
230.	CR. MISC./38346/2020 302,201,34 A.BAIL	1 SANTOSH RAY @ SANTOSH KUMAR RAY vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G SURESH PRASAD SINGH
231.	CR. MISC./38347/2020 anticipatory bail A.BAIL	1 NAGENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. RAJEEV NAYAN,APP
232.	CR. MISC./38349/2020 30A A.BAIL	1 KANHAIYA KUMAR @ KANHAIYA SAH vs THE STATE OF BIHAR	SANJAY SINHA SHWETA	A.G RAJEEV NAYAN,APP
233.	CR. MISC./38350/2020 30A,41,45 A.BAIL	1 SUBHASH YADAV vs THE STATE OF BIHAR	PRITISH RANJAN	A.G RAJEEV NAYAN,APP
234.	CR. MISC./38351/2020 341,323,307,324,3 A.BAIL	1 SHIVJI MUKHIYA vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G RAJEEV NAYAN,APP
235.	CR. MISC./38352/2020 30(a),37(b)(c) A.BAIL	1 ANIL SAHNI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. RAJEEV NAYAN,APP
236.	CR. MISC./38356/2020 30(a),38(2),41(1) A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1
237.	CR. MISC./38358/2020 385,406,419,420,3 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	ARUN	A.G ANIL KUMAR SINGH NO. 1
238.	CR. MISC./38360/2020 147,149,341,323,3 A.BAIL	1 YOGENDRA CHANDRAVANSHI vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G

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239.	CR. MISC./38361/2020 363,366(A),34 A.BAIL	1 GAURI THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. ANIL KUMAR SINGH NO. 1
240.	CR. MISC./38364/2020 341,323,307,379,5 A.BAIL	1 DEWANTI DEVI vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G. ANIL KUMAR SINGH NO. 1
241.	CR. MISC./38365/2020 341,323,324,325,3 A.BAIL	1 SANJEET PRASAD vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G ANIL KUMAR SINGH UMANATH MISHRA
242.	CR. MISC./38366/2020 U/S 7 OF PROTECTI IA- 1/2021 () A.BAIL	1 GOVIND YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G UMANATH MISHRA RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY
243.	CR. MISC./38369/2020 U/S 3,4 DIAN ACT A.BAIL	1 RAM ISHAWAR SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. UMANATH MISHRA
244.	CR. MISC./38370/2020 413,414, A.BAIL	1 BASAHA @ BASAH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G UMANATH MISHRA
245.	CR. MISC./38372/2020 anticipatory bail A.BAIL	1 DHANESHWAR YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G UMANATH MISHRA
246.	CR. MISC./38375/2020 341,323,325,307,3 A.BAIL	1 SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. MD. FAHIMUDDIN
247.	CR. MISC./38376/2020 307,324,323,341,5 A.BAIL	1 KULDEEP YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G MD. FAHIMUDDIN
248.	CR. MISC./38378/2020 498A,323,504, A.BAIL	1 ABDUL RAHMAN vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G ASHOK KUMAR GUPTA MD. FAHIMUDDIN
249.	CR. MISC./38381/2020 30A,38(I),41(I) A.BAIL	1 PRAMOD SINGH @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G MD. FAHIMUDDIN
250.	CR. MISC./38385/2020 188,353, A.BAIL	1 MUNESHWAR MANJHI @ DHATHURVA @ BHUNESHWAR MANJHI vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR	A.G MD. FAHIMUDDIN
251.	CR. MISC./38387/2020 30A,41(1),41(2) A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	A.G SANJAY KUMAR SHARMA
252.	CR. MISC./38389/2020 323,324,307,379,3 A.BAIL	1 MD. FAROOQUE vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G SANJAY KUMAR SHARMA
253.	CR. MISC./38390/2020 341,323,324,304(B) A.BAIL	1 DHURENDRA PANDIT @ BHULENDRA PANDIT @ BHULENDRA KUMAR PANDIT vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G. SANJAY KUMAR SHARMA
254.	CR. MISC./38392/2020 30(a)(d) A.BAIL	1 KISHORE PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJAY KUMAR SHARMA
255.	CR. MISC./38393/2020 30A A.BAIL	1 SHYAM BABU RAI @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VIJAY ANAND	A.G ANANT KUMAR 1
256.	CR. MISC./38395/2020 147,148,149,447,3 A.BAIL	1 SAFZAL MANSOORI @ SABJAL MIYAN vs THE STATE OF BIHAR	ARUN KUMAR	A.G ANANT KUMAR 1
257.	CR. MISC./38397/2020 341,323,307,324,4 A.BAIL	1 VINDO CHAUDHARY @ BINDA CHAUDHARY vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G ANANT KUMAR 1
258.	CR. MISC./38400/2020 341,323,307,379,5 A.BAIL	1 SATYENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G ANANT KUMAR 1
259.	CR. MISC./38402/2020 147,148,149,307,3 A.BAIL	1 MD. IMTIYAZ vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G ANANT KUMAR 1



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260.	CR. MISC./38403/2020 392,395,412 A.BAIL	1	SUBHASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. DR. KUMAR UDAY PRATAP
261.	CR. MISC./38404/2020 Anticipatory bail A.BAIL	1	BUTAN CHAUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA TARAKANT RISHI PHULEN YADAV ANKIT ANAND SURAJ KUMAR SUMAN	A.G. DR. KUMAR UDAY PRATAP
262.	CR. MISC./38409/2020 ANTICIPATORY BAIL A.BAIL	1	PAPPU KUMAR @ PAPPU KUMAR PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR CHOUHARY	A.G. DR. KUMAR UDAY PRATAP
263.	CR. MISC./38410/2020 7 A.BAIL	1	SANJAY DUBEY @ SANJAY DWIVEDI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. KUMAR UDAY PRATAP
264.	CR. MISC./38418/2020 341,323,302,328,1 A.BAIL	1	BHAGIRATHI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. ANITA KUMARI
265.	CR. MISC./38420/2020 376 A.BAIL	1	NOOR HASAN GADDI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. SHIV KUMAR DWIVEDI ANITA KUMARI
266.	CR. MISC./38423/2020 147,148,149,341,3 A.BAIL	1	DHIRENDRA YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. ANITA KUMARI
267.	CR. MISC./38424/2020 304(B),201,34 A.BAIL	1	RUPESH SAH @ RUPESH KUMAR @ SUBENDRA KUMAR SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. ANITA KUMARI
268.	CR. MISC./38425/2020 30A A.BAIL	2	NIPU KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G. RAM SUMIRAN RAI
269.	CR. MISC./38877/2020 363,366A,34 A.BAIL	1	RAHUL PASWAN @ RAHUL KUMAR vs THE STATE OF BIHAR	KAMESHWAR SINGH REKHA KUMARI	A.G. AJAY KUMAR NO. 2
270.	CR. MISC./38884/2020 30-A,41-1 A.BAIL	1	NUNU SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G. AJIT KUMAR
271.	CR. MISC./38890/2020 Anticipatory bail A.BAIL	1	BIJAY BIND vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G. AJIT KUMAR RANJEET KUMAR KUNDAN KUMAR
272.	CR. MISC./38891/2020 anticipatory bail A.BAIL	1	MD. RAMJAN @ RAMJAN vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G. AJIT KUMAR
273.	CR. MISC./38892/2020 448,341,323,307,5 A.BAIL	1	JAI RAM YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. AJIT KUMAR
274.	CR. MISC./38893/2020 147,148,149,341,3 A.BAIL	1	SURENDRA RAI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. AKHILESHWAR DAYAL
275.	CR. MISC./38896/2020 272,273 A.BAIL	1	PANKAJ RAM vs THE STATE OF BIHAR	RAVI RANJAN	A.G. AKHILESHWAR DAYAL
276.	CR. MISC./38897/2020 30A,32,33,36,41(I A.BAIL	1	RAMESH RAM vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G. AKHILESHWAR DAYAL
277.	CR. MISC./38898/2020 272,273, A.BAIL	1	ANAND SAHNI @ AMOD KUMAR @ ANAND KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G. AKHILESHWAR DAYAL AKHILESHWAR DAYAL
278.	CR. MISC./38899/2020 Extortion A.BAIL	1	BABLU KUMAR @ SINTU SINGH @ SANTU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. AKHILESHWAR DAYAL
279.	CR. MISC./38901/2020 30A A.BAIL	1	NEERAJ YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. AKSHAY LAL PANDIT
280.	CR. MISC./38906/2020 420,467,468,471,1 A.BAIL	1	AKBAR AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. AKSHAY LAL PANDIT
281.	CR. MISC./38908/2020 498(A)341,323,34 A.BAIL	1	KAUSHALYA KUWAR vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G. AKSHAY LAL PANDIT
282.	CR. MISC./38909/2020 147,148,149,323,3 A.BAIL	1	BHOLA YADAV @ BHOLA PRASAD YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G. AKSHAY LAL PANDIT
283.	CR. MISC./38910/2020 304B,201,34, A.BAIL	1	REKHA DEVI ALIAS SINKU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. ANIL KUMAR
284.	CR. MISC./38914/2020 498A,34, A.BAIL	1	SANJAY SAH vs THE STATE OF BIHAR	UDAY KUMAR	A.G. ANIL KUMAR
285.	CR. MISC./38915/2020 147,148,149,307,3 A.BAIL	1	MRITUNJAY KUMAR PODDAR @ PANKAJ @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. ANIL KUMAR
286.	CR. MISC./38917/2020 147,149,341,323,3 A.BAIL	1	NAGESHWAR PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. ANIL KUMAR

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287.	CR. MISC./38920/2020 147,148,149,153,1 A.BAIL	1 YUNUSH ANSARI vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G. ANIL KUMAR
288.	CR. MISC./38921/2020 anticipatory bail A.BAIL	1 RAM SHANKAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
289.	CR. MISC./38924/2020 323,325,326,341,3 A.BAIL	1 BIJULI SAHANI @ BIJULI SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G. ANUJ KUMAR SHRIVASTAVA DILIP KUMAR ROY
290.	CR. MISC./38929/2020 341,323,504,379,4 A.BAIL	1 JITENDRA KUMAR @ RAJU vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G. ANUJ KUMAR SHRIVASTAVA
291.	CR. MISC./38931/2020 413 A.BAIL	1 MD AZAD vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
292.	CR. MISC./38933/2020 384,406,420 A.BAIL	1 KAMLESH YADAV vs THE STATE OF BIHAR	ABHAY KUMAR MRITUNJAY KUMAR SINHA	A.G. ANUJ KUMAR SHRIVASTAVA
293.	CR. MISC./38935/2020 409,420,34 A.BAIL	1 KRISHNA MURARI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. ARUN KUMAR
294.	CR. MISC./38939/2020 30A A.BAIL	1 KHUSH MOHAMMAD @ KHUSH MAHAMAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. ARUN KUMAR
295.	CR. MISC./38940/2020 petitioner is a y A.BAIL	1 RAVI KUMAR @ ANANT KUMAR vs THE STATE OF BIHAR	SURESH PD SINGH NO.1 KUMARI RASHMI ADITYA RAJ	A.G. GYANENDRA KUMAR SINGH ARUN KUMAR
296.	CR. MISC./38942/2020 30A A.BAIL	1 AVANISH KUMAR @ BUDHAN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. ARUN KUMAR
297.	CR. MISC./38948/2020 30A A.BAIL	1 INDRAJEET RAI vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH SUNIL KUMAR DEWENDRA NARAYAN SINGH	A.G.
298.	CR. MISC./38949/2020 341,323,324,307,5 A.BAIL	1 BANTI KUMAR vs THE STATE OF BIHAR	MD. HARUN QUARESHI	A.G. ARUN KUMAR
299.	CR. MISC./38955/2020 272,273,120(B),34 A.BAIL	1 MOHAMMAD TAUFIK @ MD. TAUFIK vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. ARUN KUMAR
300.	CR. MISC./38961/2020 380,461,411,34 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. ARUN KUMAR
301.	CR. MISC./38965/2020 272,273 A.BAIL	1 BIMAL MANDAL @ VIMAL MANDAL vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. ARUN KUMAR
302.	CR. MISC./38970/2020 U/S 4,40 BIHAR IL A.BAIL	1 SITA RAM KUSHWAHA vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G. ARVIND KUMAR PANDEY
303.	CR. MISC./38974/2020 341,323,324,325,3 A.BAIL	1 AMIT KUMAR ALIAS AMIT GOPE vs THE STATE OF BIHAR	DINESHWAR PRASAD SINGH ASHOK KUMAR	A.G. ARVIND KUMAR PANDEY
304.	CR. MISC./38976/2020 188,269,270,34 A.BAIL	1 PINTU SHAHI @ AMRENDRA SHAHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. ARVIND KUMAR PANDEY
305.	CR. MISC./38977/2020 302,354(B),201,34 A.BAIL	1 SHEO PRASAD SAH vs THE STATE OF BIHAR	RAKESH KUMAR SHALLY KUMARI SIYA RAM SHAHI	A.G. ASHA DEVI
306.	CR. MISC./38979/2020 420,467,468,471,1 A.BAIL	1 BASANT KUMAR vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. ASHA DEVI
307.	CR. MISC./38980/2020 30A A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G. ASHA DEVI
308.	CR. MISC./38982/2020 341,323,324,307,5 A.BAIL	1 BIJAN MAHTO vs THE STATE OF BIHAR	ANIL KUMAR	A.G. ASHA DEVI
309.	CR. MISC./38984/2020 414,467,468,471,3 A.BAIL	1 RAVI SAHNI @ RAVI KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G. ASHRAF ANSARI
310.	CR. MISC./38987/2020 498A,34 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. KUMAR SAMARJEET SINGH MUKESH KUMAR SINGH ASHRAF ANSARI
311.	CR. MISC./38988/2020 274,275,276 A.BAIL	1 MD. YAKUB vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. ASHRAF ANSARI

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312.	CR. MISC./38989/2020 147,148,149,341,3 A.BAIL	1 BIRENDRA MANDAL @ BIRENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G ASHRAF ANSARI
313.	CR. MISC./38990/2020 363,366,34 A.BAIL	1 VIJAY SINGH vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G. ASHRAF ANSARI
314.	CR. MISC./38993/2020 307,341,323,34 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD ROSHAN KUMAR	A.G. BINOD KUMAR
315.	CR. MISC./38995/2020 147,148,341,307,3 A.BAIL	1 RAJA RAI vs THE STATE OF BIHAR	ARYAN SINHA ANKUR PRAKASH SINHA	A.G BINOD KUMAR
316.	CR. MISC./38996/2020 341,323,379,354,5 A.BAIL	1 TARKESHWAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G BINOD KUMAR
317.	CR. MISC./38999/2020 323,498-A A.BAIL	1 SHRAWAN KUMAR PASI @ SHRAWAN PASI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G BINOD KUMAR
318.	CR. MISC./39000/2020 30A,30C A.BAIL	1 UMESH CHOUDHARY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BINOD KUMAR
319.	CR. MISC./39416/2020 302,201,34 A.BAIL	1 ANANT KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
320.	CR. MISC./39417/2020 341,323,448,452,3 A.BAIL	1 RAVI NANDAN SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
321.	CR. MISC./39419/2020 Anticipatory Bail A.BAIL	1 KAILASH RAM vs THE STATE OF BIHAR	SURYA NARAYAN YADAV MD. SHAMIMUL HODA	A.G
322.	CR. MISC./39420/2020 306 A.BAIL	1 AJESHWAR PANDEY @ AJESHWAR KUMAR PANDEY @ AJEYESHWAR KUMAR PANDEY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. SUNIL KUMAR NO.III
323.	CR. MISC./39423/2020 147,148,149,307,3 A.BAIL	1 NANHAK PANDEY @ BRAJKESHWAR PANDEY vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G MANISH KUMAR SINGH ARJUN PRASAD
324.	CR. MISC./39424/2020 392 A.BAIL	1 VICKY RAJ @ VIVEK RAJ @ VICKY SAHANI vs THE STATE OF BIHAR	RAVINDRA KUMAR PRAMOD KUMAR PRASAD RAJESH ROY	A.G.
325.	CR. MISC./39425/2020 147,341,323,504,3 A.BAIL	1 KISHOR YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
326.	CR. MISC./39428/2020 A.Bail A.BAIL	1 SUBODH RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G ALOK KUMAR ALOK SANTOSH KUMAR
327.	CR. MISC./39433/2020 147,148,149,341,3 A.BAIL	1 RANJIT RAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G
328.	CR. MISC./39434/2020 386 A.BAIL	1 KAPOOR CHAND PRASAD @ KAPOOR CHANDRA PRASAD vs THE STATE OF BIHAR	BIBHAKAR TIWARY	A.G.
329.	CR. MISC./39435/2020 30-A A.BAIL	1 VICKY PANDEY @ VICKY KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G
330.	CR. MISC./39437/2020 272,273 A.BAIL	1 MUKESH RAI vs THE STATE OF BIHAR	RAJU KUMAR	A.G
331.	CR. MISC./39438/2020 anticipatory bail A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G AJAY KUMAR SINGH
332.	CR. MISC./39439/2020 353,307,34, A.BAIL	1 AMIT KUMAR @ LOLA vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G
333.	CR. MISC./39440/2020 30A,41(i) A.BAIL	1 ADITYA KUMAR @ KAKKU vs THE STATE OF BIHAR	LALAN KUMAR	A.G.
334.	CR. MISC./39444/2020 25-I-B-A,26,35,37 A.BAIL	1 PANKAJ KUMAR YADAV @ PANKAT YADAV vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G
335.	CR. MISC./39448/2020 Anticipatory bail A.BAIL	1 PAWAN CHAUBEY @ PAWAN KUMAR CHAUBEY vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G
336.	CR. MISC./39450/2020 307,341,323,504,1 A.BAIL	1 CHHOTU SINGH @ PRITYUSH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH
337.	CR. MISC./39451/2020 30A A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G

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338.	CR. MISC./39452/2020 Anticipatory bail A.BAIL	1	PRAMOD SAH @ PRAMOD KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G
339.	CR. MISC./39453/2020 302,34,120(B) A.BAIL	1	RAHUL YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI	A.G.
340.	CR. MISC./39454/2020 30A A.BAIL	1	RAMENDRA RAI @ RAMENDRA RAY vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
341.	CR. MISC./39455/2020 anticipatory bail A.BAIL	1	MANTU BIND @ MANTUN NISAD vs THE STATE OF BIHAR	SMT. SUDHA AMBASTHA	A.G
342.	CR. MISC./39457/2020 anticipatory bail A.BAIL	1	AMARESH YADAV @ AMRESH PRASAD AND OTHERS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
343.	CR. MISC./39460/2020 147,148,149,341,3 A.BAIL	1	MD. NAZIR vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G
344.	CR. MISC./39463/2020 498(A),341,323,30 A.BAIL	1	MONU @ MANJEET KUMAR vs THE STATE OF BIHAR	MUNNA KUMAR MADAN MOHAN PRASAD	A.G.
345.	CR. MISC./39468/2020 326,307,506,120-B A.BAIL	1	ARUN SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G
346.	CR. MISC./39472/2020 341,323,307,379,5 A.BAIL	1	AMARJEET KUMAR SINGH @ AMIT KUMAR SINGH @ AMIT SINGH vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA	A.G.
347.	CR. MISC./39473/2020 prayer for bail a A.BAIL	1	RUDAL SINGH vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMA GUPTA	A.G
348.	CR. MISC./39474/2020 363,366A,34 A.BAIL	1	GOUTAM MANDAL @ GAUTAM MANDAL vs THE STATE OF BIHAR	DINKAR KUMAR	A.G
349.	CR. MISC./39475/2020 341,342,448,323,3 A.BAIL	1	NAKUL DEV MEHTA vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G
350.	CR. MISC./39476/2020 anticipatory bail A.BAIL	1	SATYA NARAYAN PRASAD vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
351.	CR. MISC./39478/2020 30(a) A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
352.	CR. MISC./39479/2020 341,323,307,302,1 A.BAIL	1	CHINTA DEVI @ MINTA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G UMESH KUMAR
353.	CR. MISC./39480/2020 25(1-B)A,26-i,35 A.BAIL	1	PARAS SAHNI@PARAS KUMAR vs THE STATE OF BIHAR	HARSH ANUJ PRASHANT KUMAR	A.G
354.	CR. MISC./39484/2020 341,323,325,326,5 A.BAIL	1	BOBY KUMAR @ AMRESH KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G
355.	CR. MISC./39485/2020 25(1-B)A,26 A.BAIL	1	SHARWAN KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G
356.	CR. MISC./39486/2020 147,149,323,307,5 A.BAIL	1	CHANDRA SHEKHAR CHAUDHARY @ NATHO CHAUDHARY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G
357.	CR. MISC./39487/2020 341,323,504,354,3 A.BAIL	1	ARVIND KUMAR @ARVIND KUMAR SINGH vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G.
358.	CR. MISC./39489/2020 363,366(A) A.BAIL	1	MUKUND SAH @ GABBER SAH vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
359.	CR. MISC./39490/2020 147,148,149,341,3 A.BAIL	1	VIJAY KUMAR @ BIJE SAHNI @ VIJAY SAHNI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G
360.	CR. MISC./39491/2020 304B,201,120B,34, A.BAIL	1	SIYABATI DEVI vs THE STATE OF BIHAR	BINODANAND MISHRA	A.G
361.	CR. MISC./39492/2020 341,323,307,379,3 A.BAIL	1	RANJEET MANDAL vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
362.	CR. MISC./39493/2020 379,411 A.BAIL	1	TINKU SINGH @ RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G
363.	CR. MISC./39494/2020 147,148,149,341,3 A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
364.	CR. MISC./39495/2020 461,380 A.BAIL	1	SONU KUMAR @ SONU KUMAR KUSHWAHA vs THE STATE OF BIHAR	SHAIKENDRA KUMAR DWIVEDI BIJAY PRAKASH SINGH	A.G.

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365.	CR. MISC./39497/2020 392,411, A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	MADHAV KRISHNA	A.G.
366.	CR. MISC./39500/2020 341,323,467,468,3 A.BAIL	1	RAM PRAVESH SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
367.	CR. MISC./39502/2020 147,148,149,341,3 A.BAIL	1	RAJAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
368.	CR. MISC./39503/2020 420,406,409, A.BAIL	1	KEDAR NATH PRASAD vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	A.G.
369.	CR. MISC./39916/2020 30A A.BAIL	1	SUVAN CHAUDHARY vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
370.	CR. MISC./39917/2020 9,10,11 A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
371.	CR. MISC./39919/2020 304(B),201 A.BAIL	1	JITENDRA MAHTO @ JITENDRA vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP AMIT KUMAR	A.G.
372.	CR. MISC./39920/2020 341,323,307,379,4 A.BAIL	1	HARICHARAN RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
373.	CR. MISC./39922/2020 420,354B,504,379/ A.BAIL	1	DIPU KUMAR @ DEEPU KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
374.	CR. MISC./39923/2020 ANTICIPATORY BAIL A.BAIL	1	SHAILI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	A.G.
375.	CR. MISC./39925/2020 368,366(A),372,12 A.BAIL	1	RANJAN SHARMA @ RANJAN KUMAR SHARMA vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
376.	CR. MISC./39928/2020 341,323,307,504,3 A.BAIL	1	VIKRAM KUMAR @ VIKKY KUMAR @ VIKI vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
377.	CR. MISC./39929/2020 30A,37B,37C A.BAIL	1	AMAR PASWAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
378.	CR. MISC./39930/2020 379,411,34 A.BAIL	1	ABHAY SINGH vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
379.	CR. MISC./39931/2020 341,323,498(A),50 A.BAIL	1	JAI PRAKASH PANDEY @ JAYPRAKASH KUMAR PANDEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
380.	CR. MISC./39932/2020 341,323,307,354,3 A.BAIL	1	RUPESH KUMAR @ RUPESH YADAV @ RUPESH KUMAR YADAV vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
381.	CR. MISC./39935/2020 bail A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	ANKIT KUMAR	A.G.
382.	CR. MISC./39936/2020 420,409,467,468,4 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
383.	CR. MISC./39939/2020 ANTICIPATORY BAIL A.BAIL	1	DAHAUR RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
384.	CR. MISC./39944/2020 30(a) A.BAIL	1	INDRAJEET KUMAR RAM vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G.
385.	CR. MISC./39945/2020 341,323,498(A),40 A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DEEPAK KUMAR KAMAL KISHOR KUMAR DINESH KUMAR RAJEEV KUMAR
386.	CR. MISC./39950/2020 30A A.BAIL	1	RAJENDRA CHAUDHARI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
387.	CR. MISC./39952/2020 147,149,323,307,4 A.BAIL	1	RAGHO MANJHI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
388.	CR. MISC./39953/2020 147,148,149,225,3 A.BAIL	1	MANIYA @ MANI KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
389.	CR. MISC./39956/2020 323,498A,504,406, A.BAIL	1	DILIP KUMAR ROUT @ DILIP KUMAR RAUT @ DILEEP KUMAR @ DILEEP KUMAR RAUT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.

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390.	CR. MISC./39958/2020 30(a),37(c) A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
391.	CR. MISC./39959/2020 false implication A.BAIL	1 SILA DEVI @ MOST. SILA DEVI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
392.	CR. MISC./39962/2020 Anticipatory bail A.BAIL	1 JITENDRA YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
393.	CR. MISC./39964/2020 30A A.BAIL	1 MONU KUMAR vs THE STATE OF BIHAR	RAJA RAM MISHRA MD. SHAMIMUDDIN	A.G.
394.	CR. MISC./39966/2020 302,201,34 A.BAIL	1 JONIYA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
395.	CR. MISC./39967/2020 406,420 A.BAIL	1 RAM CHANDRA SINGH vs THE STATE OF BIHAR	BINDHYACHAL RAI VIKASH KUMAR 'V.KUMAR'	A.G.
396.	CR. MISC./39970/2020 30(a) A.BAIL	1 DAROGA RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
397.	CR. MISC./39971/2020 141,144,147,148,1 A.BAIL	1 PAPPU KUMAR @ ABHAY KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G.
398.	CR. MISC./39973/2020 30,30A A.BAIL	1 BHUKHAL MAHTO vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
399.	CR. MISC./39974/2020 363,366(A),34 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
400.	CR. MISC./39975/2020 30A A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	DRONACHARYA	A.G.
401.	CR. MISC./39977/2020 420,467,468,379 A.BAIL	1 AMARNATH vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIRENDRA KUMAR	A.G.
402.	CR. MISC./39978/2020 307,34, A.BAIL	1 NAVIN SINGH vs THE STATE OF BIHAR	DR. MANOJ KUMAR RAM SUMIRAN SINGH	A.G.
403.	CR. MISC./39981/2020 147,148,149,341,3 A.BAIL	2 SARAS UPADHYAY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. ASHOK KUMAR GARG
404.	CR. MISC./39982/2020 447,341,323,504,5 A.BAIL	1 AJAY SINGH @ AJAY KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
405.	CR. MISC./39984/2020 anticipatory bail A.BAIL	1 CHANDAN CHAURASIYA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
406.	CR. MISC./39985/2020 30A A.BAIL	1 CHANDRADEV CHOUDHARY vs THE STATE OF BIHAR	TEJENDRA SINHA	A.G.
407.	CR. MISC./39988/2020 341,323,498(A),50 A.BAIL	1 MUKUL KUMAR vs THE STATE OF BIHAR	AMIT KASHYAP AMIT KASHYAP PALLAVI LALA	A.G.
408.	CR. MISC./39989/2020 414,34 A.BAIL	1 KUNAL KUMAR vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G.
409.	CR. MISC./39990/2020 07, A.BAIL	1 SANJAY KUMAR SAH vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
410.	CR. MISC./39992/2020 anticipatory bail A.BAIL	1 SIKANDAR CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
411.	CR. MISC./39996/2020 419,420,409 A.BAIL	1 KAMLESH KUMAR MISHRA vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR SHIVAM	A.G.
412.	CR. MISC./39999/2020 147,148,149,447,4 A.BAIL	1 MUMTAZ vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
413.	CR. MISC./40000/2020 448,504,302,34 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
414.	CR. MISC./40002/2020 302,323,34 A.BAIL	1 KANTI YADAV @ KANTLAL YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
415.	CR. MISC./40003/2020 ANTICIPATORY BAIL A.BAIL	1 AMRESH KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH MADHAV RAJ	A.G. SHAILENDRA KUMAR AMRESH INDRAJIT KUMAR SHRI NANDAN PRASAD SINGH

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416.	CR. MISC./40007/2020 302,34 A.BAIL	1 KISHUN PRAJAPATI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G BIRENDRA KUMAR SINGH VIJAY KUMAR
417.	CR. MISC./40008/2020 147,341,323,506,3 A.BAIL	1 LAXSHMINA DEVI vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
418.	CR. MISC./40009/2020 30A A.BAIL	1 SHUSHIL KUMAR RAI vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G
419.	CR. MISC./40418/2020 467,468,420 A.BAIL	1 DHARM DEO JHA @ DHRAMDEO KUMAR JHA vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G. RAJENDRA SINGH
420.	CR. MISC./40420/2020 392,411 A.BAIL	1 MANU KUMAR @ MONU KUMAR SAH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. RAJENDRA SINGH
421.	CR. MISC./40424/2020 30A,32(ii),34(ii) A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G. RAJESH KUMAR
422.	CR. MISC./40427/2020 341,323,498A,34, A.BAIL	1 VINAY KUMAR @ VINAY KUMAR RAI vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G RAJESH KUMAR
423.	CR. MISC./40428/2020 304(B),34 A.BAIL	1 SATYAM vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G. RAJESH KUMAR
424.	CR. MISC./40431/2020 341,323,506,354(B A.BAIL	1 PRAMOD SAO vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. RAJESH KUMAR
425.	CR. MISC./40432/2020 188 A.BAIL	1 RISHAV KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	A.G RAJESH KUMAR
426.	CR. MISC./40436/2020 272,273,308, A.BAIL	1 RAMESH CHAUDHARY vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G RAM BILASH ROY RAMAN
427.	CR. MISC./40437/2020 406,420,504,506,3 A.BAIL	1 SARWAN KUMAR @ SRAWAN KUMAR vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE RAJESH KUMAR RAJAK SHIVPUJAN SAHAY	A.G. RAM BILASH ROY RAMAN
428.	CR. MISC./40441/2020 379,411,413 A.BAIL	1 NAZAMUDDIN DEVAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. RAM BILASH ROY RAMAN
429.	CR. MISC./40444/2020 147,148,149,341,3 A.BAIL	1 DEVDUTT YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G RAM BILASH ROY RAMAN
430.	CR. MISC./40448/2020 376,511, A.BAIL	1 SHAYAMBARAN YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G RAM BILASH ROY RAMAN
431.	CR. MISC./40449/2020 147,148,149,341,4 A.BAIL	1 MAHESH DAS vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. RAMCHANDRA SINGH
432.	CR. MISC./40450/2020 30A,32 A.BAIL	1 GAYATRI DEVI vs THE STATE OF BIHAR	SURYA NARAYAN SAH	A.G RAMCHANDRA SINGH
433.	CR. MISC./40455/2020 376,313,120B,34, A.BAIL	1 MURARI YADAV @ MURARI KUMAR vs THE STATE OF BIHAR	GAURAV GOVIND	A.G RAMCHANDRA SINGH
434.	CR. MISC./40456/2020 147,148,149,341,3 A.BAIL	1 VIDYANAND KUMAR @ VIDYANAND YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G RAMCHANDRA SINGH
435.	CR. MISC./40457/2020 498(A),341,323,35 A.BAIL	1 SANJEEV KUMAR CHAUDHARY @ SANJEEV KUMAR CHOUDHARY vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. RAMCHANDRA SINGH
436.	CR. MISC./40458/2020 341,323,324,307,3 A.BAIL	1 CHANDANI KHATUN vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G RAM PRIYA SHARAN SINGH
437.	CR. MISC./40460/2020 30(a),36 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. RAM PRIYA SHARAN SINGH
438.	CR. MISC./40461/2020 504,506 A.BAIL	1 DABLU KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR AJEET KUMAR MARIA NAZIR	A.G RAM PRIYA SHARAN SINGH UDAY NARAYAN SINGH
439.	CR. MISC./40465/2020 406,420,467,468,4 A.BAIL	1 SHARDANAND SINGH YADAV vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G RAM PRIYA SHARAN SINGH

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440.	CR. MISC./40466/2020 272,273 A.BAIL	1	KANHAIYA KUMAR THAKUR @ RAJU THAKUR vs THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA NISHIKANT	A.G RAM PRIYA SHARAN SINGH
441.	CR. MISC./40469/2020 341,323,324,307,5 A.BAIL	1	AKALU CHAUDHARY vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G RAM SEVAK CHOUHDARY
442.	CR. MISC./40474/2020 341,323,324,307,3 A.BAIL	1	BIBI SABNAM vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G. RAM SEVAK CHOUHDARY
443.	CR. MISC./40475/2020 341,323,307,504,3 A.BAIL	1	SUBODH SAH @ SUBODH KUMAR SAH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. SUNEIL KUMAR THAKUR RAM SEVAK CHOUHDARY
444.	CR. MISC./40476/2020 376 A.BAIL	1	RAJESH MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G RAM SEVAK CHOUHDARY
445.	CR. MISC./40478/2020 341,323,324,307,3 A.BAIL	1	VIMAL KUMAR @ BIMAL YADAV @ BIMAL KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G. RAM SEVAK CHOUHDARY
446.	CR. MISC./40479/2020 272,273,308, A.BAIL	1	RAJAN KUMAR SINGH @ RAJAN SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G SYED EHTESHAMUDDIN
447.	CR. MISC./40484/2020 420 A.BAIL	1	BHARAT YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G SYED EHTESHAMUDDIN
448.	CR. MISC./40487/2020 399,402 A.BAIL	1	SONU SARRAF vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. SYED EHTESHAMUDDIN
449.	CR. MISC./40488/2020 anticipatory bail A.BAIL	1	BIRENDRA KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. SYED EHTESHAMUDDIN
450.	CR. MISC./40491/2020 341,323,353,427,4 A.BAIL	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G SYED EHTESHAMUDDIN JAVED ASLAM DEVIKA RANI
451.	CR. MISC./40497/2020 379,411 A.BAIL	1	VIKASH KUMAR @ VIKASH RAJAK vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G SYED MOJIBUR RAHMAN
452.	CR. MISC./40498/2020 7 A.BAIL	1	DHARMENDRA KUMAR @ DHARMENDRA PRASAD @ DHARMESHWAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G SYED MOJIBUR RAHMAN
453.	CR. MISC./40503/2020 341,323,324,307,5 A.BAIL	1	NILOO KHATOON @ NILU KHATOON @ NILU vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G PRASHANT KUMAR SYED MOJIBUR RAHMAN
454.	CR. MISC./40505/2020 341,323,506,34, A.BAIL	1	ROOKHSANA KHATOON vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G RAKESH KUMAR NO.1 MADHAV JHA
455.	CR. MISC./40507/2020 272,273 A.BAIL	1	MUKESH SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G SANGEETA SHARMA
456.	CR. MISC./40509/2020 anticipatory bail A.BAIL	1	PRINCE KUMAR @ PRINCE KUMAR RAJ vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G ABHAY SHANKAR SINGH BARUN KUMAR SINGH MAYANK MOHAN SANGEETA SHARMA
457.	CR. MISC./40515/2020 341,323,379,354,5 A.BAIL	1	SHIVU RAY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G SANGEETA SHARMA
458.	CR. MISC./40517/2020 341,323,307,504,5 A.BAIL	1	MUNNA SHARMA vs THE STATE OF BIHAR	PAWAN KUMAR SINGH PRABHAKAR SINGH	A.G SANGEETA SHARMA RAJESH KUMAR PATHAK
459.	CR. MISC./40521/2020 341,323,504,307,3 A.BAIL	1	AJIT KUMAR SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR ZAINUL ABEDIN	A.G SANGEETA SHARMA
460.	CR. MISC./40523/2020 147,148,149,341,3 A.BAIL	1	KAILASH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. SHAILENDRA KUMAR
461.	CR. MISC./40527/2020 272,273, A.BAIL	1	AMARJEET CHAUDHARY vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G SHAILENDRA KUMAR
462.	CR. MISC./40533/2020 302,201,34 A.BAIL	1	AJIT KUMAR @ GUDDU KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR RAJESH KUMAR SINGH	A.G. MANOJ KUMAR SINGH SUNIL KR.YADAV SHAILENDRA KUMAR



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463.	CR. MISC./40534/2020 341,323,354-C,509 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	A.G SHAILENDRA KUMAR
464.	CR. MISC./40535/2020 Anticipatory bail A.BAIL	1 TUNTUN RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G SHAILENDRA KUMAR
465.	CR. MISC./40536/2020 341,342,324,307,3 A.BAIL	1 ARJUN MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SHAILENDRA KUMAR
466.	CR. MISC./40538/2020 341,342,325,354,3 A.BAIL	1 MD MIFTAH ALAM @ MD NIFTAH ALAM vs THE STATE OF BIHAR	MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G. SHAILENDRA KUMAR
467.	CR. MISC./40539/2020 341,323,379,354(A A.BAIL	1 RAJU YADAV @ RAJU KUMAR YADAV AND OTHERS vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. SHAILENDRA KUMAR
468.	CR. MISC./40541/2020 anticipatory bail A.BAIL	1 SANTOSH PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G SHAILENDRA KUMAR
469.	CR. MISC./40949/2020 341,323,498A,379, A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G RAJ BALLABH SINGH
470.	CR. MISC./40950/2020 30A A.BAIL	1 SEEMA DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G RAJ BALLABH SINGH
471.	CR. MISC./40954/2020 302,120B,34 A.BAIL	1 ARUN KUMAR YADAV vs THE STATE OF BIHAR	ASIF KALIM	A.G RAJ BALLABH SINGH
472.	CR. MISC./40955/2020 30A A.BAIL	1 PAPPU JAISWAL @ PAPPU KUMAR JAISWAL vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G RAJENDRA PRASAD NAT
473.	CR. MISC./40956/2020 27 A.BAIL	1 SURAJ YADAV @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G RAJENDRA PRASAD NAT
474.	CR. MISC./40957/2020 341,323,354B,379, A.BAIL	1 PRABHU PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G RAJENDRA PRASAD NAT
475.	CR. MISC./40958/2020 147,148,341,323,3 A.BAIL	1 SUNIL SINGH @ SUNIL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G RAJENDRA PRASAD NAT
476.	CR. MISC./40959/2020 341,323,325,308,3 A.BAIL	1 GAJENDRA YADAV @ GAJENDRA KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SATISH KUMAR SINHA	A.G
477.	CR. MISC./40961/2020 341,324,307,504/3 A.BAIL	1 AVINASH KUMAR PASWAN vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G RAMCHANDRA SAHNI
478.	CR. MISC./40964/2020 341,323,307,354,5 A.BAIL	1 SHRAVAN KUMAR vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G RAMCHANDRA SAHNI
479.	CR. MISC./40965/2020 341,323,307,379,5 A.BAIL	1 MD. KURSHID @ KURSHID @ KURSID vs THE STATE OF BIHAR	MD. HUSSAIN	A.G RAMCHANDRA SAHNI
480.	CR. MISC./40966/2020 147,148,149,323,3 A.BAIL	1 PRAMOD KUMAR @ PRAMOD MAHTO vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G RAMCHANDRA SAHNI
481.	CR. MISC./40967/2020 498A A.BAIL	1 SUJIT KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G RAMCHANDRA SAHNI
482.	CR. MISC./40968/2020 366,368,376-34 A.BAIL	1 ANIL KAPAR vs THE STATE OF BIHAR	DINESH JHA	A.G
483.	CR. MISC./40969/2020 414,34, A.BAIL	1 VIDYA BHUSHAN RAI vs THE STATE OF BIHAR	KISHUN CHAND KUMAR SINHA	A.G
484.	CR. MISC./40970/2020 304-B,201,34 A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G
485.	CR. MISC./40971/2020 323,498A,504,506, A.BAIL	1 BIJAY SINGH@VIJAY SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G
486.	CR. MISC./40975/2020 30A A.BAIL	1 KAILASH DHANGAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
487.	CR. MISC./40976/2020 387 A.BAIL	1 ARVIND BAITHA vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G
488.	CR. MISC./40979/2020 147,148,149,447,4 A.BAIL	1 RAM SURESH RAI vs THE STATE OF BIHAR	ANIL CHANDRA	A.G
489.	CR. MISC./40982/2020 147,148,149,341,3 A.BAIL	1 RAJA RAM PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G

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490.	CR. MISC./40983/2020 30A,D A.BAIL	1	DHEERAJ KUMAR @ DHEERAJ YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G
491.	CR. MISC./40985/2020 406,420,468,487,4 A.BAIL	1	RAVI BHUSHAN SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST PUNIT KUMAR	A.G
492.	CR. MISC./40986/2020 412,395 A.BAIL	1	SUNIL KUMAR PASWAN @ SUNIL KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G
493.	CR. MISC./40989/2020 379 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G
494.	CR. MISC./40991/2020 30A, A.BAIL	1	JITAN KUMAR RAI vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G
495.	CR. MISC./40992/2020 272,273 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI	A.G
496.	CR. MISC./40994/2020 420,467,468,471 A.BAIL	1	UMESHWAR PRASAD vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	A.G
497.	CR. MISC./40997/2020 147,148,149,186,3 A.BAIL	1	MD SAJJAD @ SAJJAD vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G
498.	CR. MISC./41000/2020 341,323,307,379,3 A.BAIL	1	PANCHU DAS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G
499.	CR. MISC./41002/2020 341,323,307,504,3 A.BAIL	1	VINOD CHAUDHARY @ BINOD CHAUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G
500.	CR. MISC./41003/2020 147,148,149,341,3 A.BAIL	1	RANDHIR KUMAR SINGH @ RANDHIR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
501.	CR. MISC./41006/2020 323406,419,420,46 A.BAIL	1	MD. SHAMIM vs THE STATE OF BIHAR	MD. NAJMUL HODDA SHIV KUMAR	A.G
502.	CR. MISC./41007/2020 498,304B,34 A.BAIL	1	SHAILESH KUMAR YADAV @ SHAILESH YADAV vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	A.G
503.	CR. MISC./41008/2020 341,354B,308,325, A.BAIL	1	DINESH KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G
504.	CR. MISC./41013/2020 147,148,149,341,3 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G
505.	CR. MISC./41014/2020 341,342,323,307,5 A.BAIL	1	VIKKI KUMAR @ BIKKY KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G
506.	CR. MISC./41015/2020 30A A.BAIL	1	DHARMENDRA CHOUDHARY vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G
507.	CR. MISC./41016/2020 341,323,324,354-B A.BAIL	1	HIRA LAL RAI vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G
508.	CR. MISC./41017/2020 341,323,307,379,5 A.BAIL	1	AJAY RISHIDEV @ VIJAY KUMAR vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G.
509.	CR. MISC./41019/2020 498A, A.BAIL	1	SUMITRA DEVI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G
510.	CR. MISC./41020/2020 379,421,188,269,2 A.BAIL	1	SHYAM SUNDAR SAO vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G
511.	CR. MISC./41021/2020 341,323,307,498-A A.BAIL	1	KANTI DEVI vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G
512.	CR. MISC./41034/2020 307,323,324,34,34 A.BAIL	1	SANJEET RAI @ SANJIT KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN	A.G
513.	CR. MISC./41035/2020 272,273,414, A.BAIL	1	VIKRAMA SAH @ VIKRAM KUMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
514.	CR. MISC./41036/2020 272,273,308,34 A.BAIL	1	RAKESH SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G
515.	CR. MISC./41039/2020 120B,406,420 A.BAIL	1	SHANKAR SAH vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G

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516.	CR. MISC./41040/2020 341,323,324,307,3 A.BAIL	1 MD. HUSSAIN vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
517.	CR. MISC./41042/2020 120B,406,409,419, A.BAIL	1 NAND KISHOR DAS @ NAND KISHORE DAS vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
518.	CR. MISC./41045/2020 bail A.BAIL	1 MANOJ SAH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
519.	CR. MISC./100/2021 323,307,384,504,5 A.BAIL	1 RAJNISH KUMAR SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
520.	CR. APP (SJ)/100/2021 U/S 14-A(2) SC/ST SC/ST ACT (AB)	1 RANJAN KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. SADANAND PASWAN
521.	CR. APP (SJ)/102/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 YOGENDRA SINGH vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. SADANAND PASWAN
522.	CR. MISC./104/2021 427,386,387,34 A.BAIL	1 ANIL KUMAR @ ANIL vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
523.	CR. APP (SJ)/105/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 DAHAURI DEVI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. USHA KUMARI 1
524.	CR. MISC./106/2021 447,341,323,354A, A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
525.	CR. APP (SJ)/106/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 ARVIND NONIA vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G. USHA KUMARI 1
526.	CR. MISC./107/2021 414, A.BAIL	1 APPU KUMAR @ APPU KAHAR @ VIKASH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G.
527.	CR. APP (SJ)/108/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 UMESH YADAV @ BHUAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G. BINAY KRISHNA
528.	CR. MISC./110/2021 341,323,307,379,3 A.BAIL	1 MAHESH DAS vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
529.	CR. APP (SJ)/112/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 NARESH KUMAR SAH @ NARESH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. BINAY KRISHNA
530.	CR. MISC./113/2021 ANTICIPATORY bail A.BAIL	1 MD MUSTAQUE AHMED ANSARI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	A.G.
531.	CR. APP (SJ)/113/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 NITISH YADAV vs THE STATE OF BIHAR	RUDAL PRASAD	A.G. BINAY KRISHNA
532.	CR. MISC./114/2021 147,149,133,323,3 A.BAIL	1 ABHISHEIKH PASWAN @ BISHEIKH PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUHARY	A.G.
533.	CR. APP (SJ)/114/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAJESH PATEL vs THE STATE OF BIHAR	BINAY KUMAR	A.G. SADANAND PASWAN
534.	CR. APP (SJ)/115/2021 U/S-14(1) SC/ST A SC/ST ACT (AB)	1 MUNNA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SADANAND PASWAN
535.	CR. MISC./115/2021 323,325,307,354,1 A.BAIL	1 RINA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
536.	CR. MISC./116/2021 anticipatory bail A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
537.	CR. APP (SJ)/116/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MALTI DEVI vs THE STATE OF BIHAR	AKASH RAJ	A.G. AJAY KUMAR SANJEEV KUMAR SADANAND PASWAN
538.	CR. APP (SJ)/117/2021 U/S 14 A(2)SC/ST SC/ST ACT (AB)	1 CHHABILA YADAV vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G. BINAY KRISHNA
539.	CR. APP (SJ)/118/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAHUL KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR AJIT KUMAR SINHA	A.G. BINAY KRISHNA

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540.	CR. APP (SJ)/120/2021 341,323,353,504 SC/ST ACT (AB)	1	AMARJIT KUMAR SINGH @ CHOTE vs THE STATE OF BIHAR	PREETY KUNWAR	A.G. SADANAND PASWAN
541.	CR. APP (SJ)/121/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BHARAT MOCHI @ BARAT MOCHI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. SADANAND PASWAN
542.	CR. MISC./122/2021 147,148,149,341,3 A.BAIL	1	DEEPAK CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
543.	CR. APP (SJ)/122/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	BHUTAN RAI @ SIDHESHWAR RAI vs THE STATE OF BIHAR	RITESH KUMAR	A.G. SADANAND PASWAN
544.	CR. APP (SJ)/123/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KUNJ KUMAR TIWARI vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G. USHA KUMARI 1
545.	CR. APP (SJ)/124/2021 147,148,323,427,4 SC/ST ACT (AB)	1	JAI KRISHNA YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. USHA KUMARI 1
546.	CR. APP (SJ)/125/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	JAWED ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. USHA KUMARI 1
547.	CR. APP (SJ)/126/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BEBI DEVI @ BEBY DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G. ANIL KR SINGH NO. 6 BINAY KRISHNA
548.	CR. MISC./127/2021 341,307,379,504,5 A.BAIL	1	SHAILENDRA GOPE vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
549.	CR. APP (SJ)/127/2021 criminal appeal s SC/ST ACT (AB)	1	RAMPRAVESH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. BINAY KRISHNA
550.	CR. MISC./128/2021 30,30A,38(i)(ii), A.BAIL	1	PHAGUNI RAI @ FAGUNI RAI @ FAGUNI PRASAD YADAV vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
551.	CR. APP (SJ)/128/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	HARI SHANKER SAHANI @ HARI SHANKER vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. BINAY KRISHNA
552.	CR. APP (SJ)/129/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MUKESH MANDAL @ MUKESH KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI SAGHIR AHMAD	A.G. SADANAND PASWAN
553.	CR. MISC./130/2021 147,149,341,323,3 A.BAIL	1	UMESH KUMAR @ MUKESH PASWAN vs THE STATE OF BIHAR	MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G.
554.	CR. MISC./131/2021 147,149,341,323,3 A.BAIL	1	RAMJI RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. DEVENDRA PRASAD SINGH BIJENDRA KUMAR MANOJ KUMAR
555.	CR. APP (SJ)/131/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	KHUDI SAH @ RAMSURAT SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SADANAND PASWAN
556.	CR. MISC./132/2021 323,341,324,307,5 A.BAIL	1	SRIKANT KUMAR vs THE STATE OF BIHAR	SUDHA CHANDRA SURENDRA KUMAR SINGH PRIYADARSHINI SINHA	A.G. MANOJ KUMAR
557.	CR. MISC./133/2021 anticipatory bail A.BAIL	1	GULSHAN PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. NAGENDRA PRASAD
558.	CR. APP (SJ)/134/2021 U/s 14 (2) of SC/ SC/ST ACT (AB)	1	BABLU KUMAR vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G. SADANAND PASWAN
559.	CR. MISC./134/2021 304B A.BAIL	1	SANGEETA KUNWAR vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G. NAGENDRA PRASAD
560.	CR. MISC./135/2021 341,323,325,307,5 A.BAIL	1	SURAJ SHARMA @ SURAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. NAGENDRA PRASAD
561.	CR. APP (SJ)/137/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	MD. JUNAID vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G. USHA KUMARI 1
562.	CR. APP (SJ)/138/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	LAKSHMAN SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G. USHA KUMARI 1

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563.	CR. APP (SJ)/140/2021 U/s 14 (A) of SC/ SC/ST ACT (AB)	1	SUDAMA PANDEY vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G. BINAY KRISHNA
564.	CR. MISC./140/2021 395,412, A.BAIL	1	AKHILESH KUMAR @ ATAL vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. NAGENDRA PRASAD
565.	CR. APP (SJ)/141/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	1	KRISHNA SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. BINAY KRISHNA
566.	CR. APP (SJ)/143/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	LALO MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. BINAY KRISHNA
567.	CR. APP (SJ)/144/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	KANHAEE SINGH @ KANHAEE KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	A.G. SADANAND PASWAN
568.	CR. APP (SJ)/145/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	DHARMENDRA CHOUDHARY vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. SADANAND PASWAN
569.	CR. MISC./147/2021 147,149,448,341,3 A.BAIL	1	PITAMBAR CHAURASIA vs THE STATE OF BIHAR	BINOD KUMAR TAPESHWAR SHARMA	A.G.
570.	CR. APP (SJ)/147/2021 U/S 14A (1)(2) SC SC/ST ACT (AB)	1	TURAI CHAUDHARY @ TURAY PARIHAR vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA	A.G. SADANAND PASWAN
571.	CR. APP (SJ)/148/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	RAJIV KUMAR VERMA @ SHANI KUSHWAHA vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. USHA KUMARI 1
572.	CR. MISC./148/2021 147,148,149,341,3 A.BAIL	1	BINDU DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. TAPESHWAR SHARMA
573.	CR. MISC./149/2021 147,149,341,323,3 A.BAIL	1	SUBODH DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD TAPESHWAR SHARMA	A.G.
574.	CR. APP (SJ)/149/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	MD. PARVEJ ALAM @ PARVEJ ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. USHA KUMARI 1
575.	CR. APP (SJ)/153/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	HAYATUSH SALEHIN @ MUNNA vs THE STATE OF BIHAR	UDAY KUMAR	A.G. USHA KUMARI 1
576.	CR. APP (SJ)/154/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1	RAMASHANKAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT	A.G. BINAY KRISHNA
577.	CR. MISC./155/2021 406,420 A.BAIL	1	PRAFULLA KUMAR KAPRI @ PRAFUL KUMAR KAPRI @ PRAFULLA KAPRI vs THE STATE OF BIHAR	BALRAM KAPRI	A.G. TAPESHWAR SHARMA MADAN MOHAN PALLAVI PANDEY
578.	CR. APP (SJ)/155/2021 U/S-14A OF SC/ST SC/ST ACT (AB)	1	KUMAR PRAVIN@ PRAVIN KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. BINAY KRISHNA
579.	CR. MISC./156/2021 anticipatory bail A.BAIL	1	ISLAM GADDI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. RAJ KISHORE SINGH
580.	CR. MISC./157/2021 147,148,149,341,3 A.BAIL	1	SANJAY PASWAN vs THE STATE OF BIHAR	APRAJITA	A.G. RAJ KISHORE SINGH
581.	CR. APP (SJ)/157/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	LABABU CHAUDHARY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. BINAY KRISHNA
582.	CR. MISC./158/2021 30A,41 A.BAIL	1	DEEPAK MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. RAJ KISHORE SINGH
583.	CR. APP (SJ)/158/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	PRINCE KAHAR vs THE STATE OF BIHAR	N. A. SHAMSI	A.G. SADANAND PASWAN
584.	CR. MISC./160/2021 147,148,149,341,3 A.BAIL	1	VIJAY KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G. RAJ KISHORE SINGH
585.	CR. APP (SJ)/161/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	CHANDRAKANT KUMAR @ CHUMAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SADANAND PASWAN
586.	CR. MISC./162/2021 399,402 A.BAIL	1	NITISH PASWAN @ NITESH KUMAR @ NITESH PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G. RAJ KISHORE SINGH
587.	CR. APP (SJ)/163/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	PRADEEP YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. USHA KUMARI 1

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588.	CR. APP (SJ)/164/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	SARFRAJ MIYA vs THE STATE OF BIHAR	PARWEJ KHAN	A.G USHA KUMARI 1
589.	CR. APP (SJ)/165/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	KRISHNANAND SINGH @ KRISHNANANDAN SINGH @ SHRI KRISHANA NANDAN SINGH @ KISHNANDAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. USHA KUMARI 1
590.	CR. MISC./166/2021 147,148,149,120B, A.BAIL	1	OM PRAKASH RAI @ OMPRAKASH RAY vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G SHARDA KUMARI
591.	CR. APP (SJ)/166/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PRABHAT PATHAK vs THE STATE OF BIHAR	PRASHANT KASHYAP SANTOSH KUMAR SINGH	A.G BINAY KRISHNA
592.	CR. MISC./167/2021 414 A.BAIL	1	SURAJ KUMAR YADAV vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G SHARDA KUMARI
593.	CR. APP (SJ)/168/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1	BHANU PRATAP SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G. SURENDRA SINGH VIVEK KUMAR SINGH BINAY KRISHNA
594.	CR. APP (SJ)/169/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	GAUATAM SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. BINAY KRISHNA RAMADHAR SHEKHAR
595.	CR. MISC./170/2021 147,148,149,341,5 A.BAIL	1	DINESH SHARMA vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G SHARDA KUMARI
596.	CR. APP (SJ)/170/2021 U/S 14(A) (1) SC/ SC/ST ACT (AB)	1	MUSTAKIM MIYA vs THE STATE OF BIHAR	CHANDRA KANT DHIRENDRA KUMAR	A.G SADANAND PASWAN
597.	CR. MISC./171/2021 147,148,149,341,3 A.BAIL	1	SUNIL KUMAR @ SUNIL KUMAR THAKUR vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G HARI KISHORE THAKUR SHARDA KUMARI
598.	CR. APP (SJ)/171/2021 U/S 14 A (1) SC/S SC/ST ACT (AB)	1	ARUN KUMAR SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G SADANAND PASWAN
599.	CR. MISC./173/2021 30A A.BAIL	1	DINANATH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G UDAY PRATAP SINGH
600.	CR. MISC./174/2021 341,323,354,436,5 A.BAIL	1	SHIV KUMAR RAM @ SHEO KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	A.G UDAY PRATAP SINGH
601.	CR. APP (SJ)/175/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR SAH @ CHANDAN SAH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SADANAND PASWAN
602.	CR. MISC./177/2021 Suspicion A.BAIL	1	MD. DANISH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G UDAY PRATAP SINGH
603.	CR. MISC./178/2021 147,148,149,341,3 A.BAIL	1	NAGENDRA YADAV @ NAGENDRA KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G UDAY PRATAP SINGH
604.	CR. APP (SJ)/178/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. USHA KUMARI 1
605.	CR. APP (SJ)/179/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHASHI RAI @ SHASHI KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA MUKESH KUMAR SINHA	A.G. USHA KUMARI 1
606.	CR. APP (SJ)/180/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SANDEEP SAHNI @ SANDEEP KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G AJAY KUMAR PANDEY USHA KUMARI 1
607.	CR. APP (SJ)/182/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	LAXMAN KUMAR @ LAXMAN THAKUR vs THE STATE OF BIHAR	RAKESH KUMAR SIYA RAM SHAHI SHALLY KUMARI	A.G BINAY KRISHNA
608.	CR. APP (SJ)/183/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SATISH KUMAR @ SATISH KUMAR MANDAL vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G BINAY KRISHNA
609.	CR. MISC./183/2021 302,34 A.BAIL	1	RANJIT SAH @ RANJIT KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV	A.G UDAY PRATAP SINGH
610.	CR. APP (SJ)/184/2021 U/S 14-A-2 SC/ST IA- 1/2021 ( ) SC/ST ACT (AB)	1	BIKRAM KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G BINAY KRISHNA
611.	CR. MISC./184/2021 323,307,379,406,4 A.BAIL	1	MD. SERAJ KHAN @ SIRAJ KHAN vs THE STATE OF BIHAR	RAKESH KUMAR	A.G AMIT KUMAR RAKESH

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612.	CR. MISC./186/2021 341,323,354,367,3 A.BAIL	1 PAPPU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G AMIT KUMAR RAKESH
613.	CR. MISC./187/2021 30A,37B,C A.BAIL	1 CHANDAN MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G AMIT KUMAR RAKESH
614.	CR. APP (SJ)/187/2021 3-1-R,3-2-VA SC/ST ACT (AB)	1 BINOD SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G SADANAND PASWAN
615.	CR. APP (SJ)/188/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 PRAYAG BIND vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G SADANAND PASWAN
616.	CR. APP (SJ)/189/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 RAHUL KUMAR @ RAHUL KUMAR RAY vs THE STATE OF BIHAR	NACHIKETA JHA	A.G USHA KUMARI 1
617.	CR. MISC./189/2021 341,323,307,379,5 A.BAIL	1 BRAJESH KUMAR @ BAIJNATH KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G AMIT KUMAR RAKESH
618.	CR. MISC./190/2021 341,323,324,307,3 A.BAIL	1 AMBESH CHAUBEY vs THE STATE OF BIHAR	RAMESH KUMAR	A.G AMIT KUMAR RAKESH
619.	CR. APP (SJ)/530/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SHAMBHU MAHTO vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
620.	CR. MISC./531/2021 341,504,323,307,3 A.BAIL	1 BITESAR KUMAR YADAV @ BITESAR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. ABHAY KUMAR ROY
621.	CR. APP (SJ)/532/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1 SANJEEV KUMAR @ BILLA @ BALLA vs THE STATE OF BIHAR	HARISH KUMAR	A.G
622.	CR. APP (SJ)/533/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 PURAN YADAV vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
623.	CR. APP (SJ)/534/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1 RAVI SHANKAR THAKUR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G
624.	CR. MISC./535/2021 498(A),342,323,42 A.BAIL	1 SITARAM DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. SURESH PRASAD SINGH
625.	CR. APP (SJ)/535/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SARVANAND GUPTA vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
626.	CR. APP (SJ)/536/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MUNNA SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AKSHAY ASHISH	A.G.
627.	CR. APP (SJ)/538/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 MONU SINGH @ NITESH KUMAR SINGH vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G
628.	CR. MISC./538/2021 409,420 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD	A.G. SURESH PRASAD SINGH
629.	CR. APP (SJ)/539/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 NARAYAN YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
630.	CR. MISC./539/2021 307,341,323354B,3 A.BAIL	1 RANJAN PASWAN vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G SURESH PRASAD SINGH
631.	CR. APP (SJ)/540/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 PRABHU YADAV vs THE STATE OF BIHAR	RAM SANDESH ROY	A.G.
632.	CR. MISC./540/2021 304(B),201,34 A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. SURESH PRASAD SINGH
633.	CR. APP (SJ)/541/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 CHANCHALA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G
634.	CR. MISC./543/2021 30(a) A.BAIL	1 BASHISHTH KUMAR @ VASHISHT KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G. SURESH PRASAD SINGH
635.	CR. MISC./544/2021 30A A.BAIL	1 VIKRAM KUMAR @ AAKASH vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	A.G RAJIV NAYAN

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636.	CR. APP (SJ)/545/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	MITUL YADAV vs THE STATE OF BIHAR	MAHBOOB ASHRAF	A.G.
637.	CR. APP (SJ)/546/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	MAPPU SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
638.	CR. APP (SJ)/547/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	BINDESHWARI SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
639.	CR. APP (SJ)/548/2021 U/S-14(1)(2) SC/S SC/ST ACT (AB)	1	DINESH SINGH @ DINESH KUMAR SINGH vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH	A.G.
640.	CR. MISC./549/2021 498(A),323,341,30 A.BAIL	1	KUMAR SIDHARTH vs THE STATE OF BIHAR	RAVINDRA KR SINHA NO.2 SHIVENDRA PRATAP SINGH	A.G. RAJIV NAYAN
641.	CR. APP (SJ)/549/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	PRABHAT MISHRA @ PRABHAT KUMAR MISHRA vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
642.	CR. APP (SJ)/551/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	MD BIDUR @ MD. PYARE BABU vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
643.	CR. MISC./552/2021 Anticipatory bail A.BAIL	1	KANAK MISHRA @ PAPPU @ KANAK KUMAR MISHRA vs THE STATE OF BIHAR	UDAY SHANKAR CHOUHARY	A.G. RAJIV NAYAN
644.	CR. APP (SJ)/553/2021 U/S 14-A(2) SC/ST SC/ST ACT (AB)	1	AKHILESH KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD	A.G. ARVIND KUMAR
645.	CR. APP (SJ)/554/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	TARUN KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
646.	CR. MISC./555/2021 307,341,323,504,5 A.BAIL	1	AWADHESH RAY vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. ANIL KUMAR SINGH NO. 1
647.	CR. MISC./558/2021 341,342,498(A),36 A.BAIL	1	SUDAMA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. ANIL KUMAR SINGH NO. 1
648.	CR. APP (SJ)/560/2021 147,148,341,323,3 SC/ST ACT (AB)	1	JAY KUMAR KUSHWAHA vs THE STATE OF BIHAR	VINOD KUMAR SETH	A.G.
649.	CR. APP (SJ)/562/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAKESH KUSHWAHA vs THE STATE OF BIHAR	VINOD KUMAR SETH	A.G.
650.	CR. APP (SJ)/563/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	VIKAS KUMAR vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G.
651.	CR. MISC./563/2021 304-B,34 A.BAIL	1	JAMALUDDIN MIYAN @ JAMAL MIYAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1
652.	CR. MISC./564/2021 Anticipatory bail A.BAIL	1	MUDRIKA YADAV@RAI JI vs THE STATE OF BIHAR	SUDHA CHANDRA	ANIL KUMAR SINGH NO. 1
653.	CR. MISC./565/2021 341,323,324,307,3 A.BAIL	1	MUSTUJAB HAWARI @ MUSTUJA HAWARI vs THE STATE OF BIHAR	JITENDRA KUMAR	A.G. ANIL KUMAR SINGH NO. 1
654.	CR. MISC./566/2021 anticipatory bail A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. UMANATH MISHRA
655.	CR. MISC./569/2021 30(a),37(b),37(c) A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. UMANATH MISHRA
656.	CR. APP (SJ)/569/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	BHAIYA RAM SINGH @ BHAIYA RAM YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
657.	CR. MISC./570/2021 341,323,324,307,3 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G. UMANATH MISHRA
658.	CR. MISC./571/2021 anticipatory bail A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G. UMANATH MISHRA
659.	CR. MISC./572/2021 anticipatory bail A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU	A.G. MD. FAHIMUDDIN



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660.	CR. APP (SJ)/572/2021 U/S-14A OF SC/ST SC/ST ACT (AB)	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL ABHISHEK SINGH	A.G.
661.	CR. APP (SJ)/573/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 GOPAL PRASAD JAISWAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. BHOLA PRASAD INDRAJEET KUMAR
662.	CR. APP (SJ)/574/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RANJU DEVI vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
663.	CR. APP (SJ)/575/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 SUBHAM KUMAR @ SUBHAM SHEKHAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
664.	CR. MISC./576/2021 341,323,324,307,5 A.BAIL	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. MD. FAHIMUDDIN
665.	CR. APP (SJ)/576/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 AYUB ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
666.	CR. APP (SJ)/577/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 ANTU YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
667.	CR. MISC./578/2021 341,323,308,354,3 A.BAIL	1 NAND KISHORE DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G. MD. FAHIMUDDIN
668.	CR. APP (SJ)/578/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1 RAJA KUMAR YADAV @ RAJA YADAV vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
669.	CR. MISC./579/2021 30(a) A.BAIL	1 MURARI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. MD. FAHIMUDDIN
670.	CR. APP (SJ)/580/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MANJAR ALAM @ NAZIR @ MD. MAJISH vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
671.	CR. APP (SJ)/581/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 NANHAKU RAM @ NANHAKU PASWAN @ NANHAK PASWAN @ NAHAKU RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
672.	CR. MISC./582/2021 147,148,149,307,3 A.BAIL	1 SANTOSH SAH vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. SANJAY KUMAR SHARMA
673.	CR. APP (SJ)/582/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 VIJAY SINGH vs THE STATE OF BIHAR	ANIL CHANDRA	A.G. PRAMOD KUMAR ASHOK KUMAR SINHA ASHOK KUMAR SINHA
674.	CR. MISC./583/2021 376,504,511 A.BAIL	1 RABINA KHATOON vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. SANJAY KUMAR SHARMA
675.	CR. APP (SJ)/583/2021 u/s-14A SC/ST ACT SC/ST ACT (AB)	1 RAMBALAK PRASAD @ RAMBABU PRASAD vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
676.	CR. APP (SJ)/584/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PRABHUNATH SAH vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G.
677.	CR. APP (SJ)/586/2021 U/S-14(A) SC/ST A SC/ST ACT (AB)	1 MD. ABDULLAH KHAN vs THE STATE OF BIHAR	DINESH JHA	A.G. ANIL KUMAR
678.	CR. MISC./587/2021 341,323,324,307,3 A.BAIL	1 IBNUL vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. SANJAY KUMAR SHARMA
679.	CR. APP (SJ)/587/2021 U/s 14 of SC/ST A SC/ST ACT (AB)	1 BIJENDAR PRATAP SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G. SURENDRA SINGH VIVEK KUMAR SINGH
680.	CR. MISC./589/2021 30A A.BAIL	1 HAIDER MISTRY vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. SANJAY KUMAR SHARMA
681.	CR. APP (SJ)/589/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 AMRESH RAY vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
682.	CR. MISC./594/2021 147,148,149,447,4 A.BAIL	1 SRI NIWAS SINGH vs THE STATE OF BIHAR	ANIL KUMAR	A.G. SANJAY KUMAR SHARMA

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683.	CR. APP (SJ)/595/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RANI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
684.	CR. MISC./597/2021 30(a) A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. ANANT KUMAR 1
685.	CR. APP (SJ)/598/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	GOPICHAND MAHTO @ GOPICHANDRA MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
686.	CR. MISC./598/2021 302,201,34 A.BAIL	1	MAHESH YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH PRAKASH SINGH	A.G. ANANT KUMAR 1
687.	CR. MISC./599/2021 272,273,34 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE ABHISHEK KUMAR	A.G. ANANT KUMAR 1
688.	CR. APP (SJ)/600/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHUNNU KHAN vs THE STATE OF BIHAR	ANSUL	A.G.
689.	CR. APP (SJ)/601/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	LALBABU YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
690.	CR. APP (SJ)/602/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SURESH SINGH @ SURESH KUMAR SINGH vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
691.	CR. MISC./602/2021 anticipatory bail A.BAIL	1	ANJU @ ANJU SINGH @ ANJU KUMARI vs THE STATE OF BIHAR	LAL BABU SINGH JAI PRAKASH SINGH	A.G. ANANT KUMAR 1
692.	CR. APP (SJ)/603/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	MADAN KUMAR JHA vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
693.	CR. MISC./604/2021 504,506 A.BAIL	1	BASANTI DEVI vs THE STATE OF BIHAR	NARESH PRASAD	A.G. ANANT KUMAR 1
694.	CR. APP (SJ)/604/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	JITENDRA YADAV vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
695.	CR. MISC./605/2021 Anticipatory bail A.BAIL	1	RAMA MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. DR. KUMAR UDAY PRATAP
696.	CR. APP (SJ)/605/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SHAMBHU SETH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH PAWAN KUMAR SINGH	A.G.
697.	CR. MISC./606/2021 498(A) A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	MD. ANIS AKHTAR MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G. SATYA PRAKASH DR. KUMAR UDAY PRATAP
698.	CR. APP (SJ)/606/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUNIL KALWAR @ SUNIL PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
699.	CR. MISC./607/2021 30(a),32 A.BAIL	1	SUNIL SAHNI @ BHOLTA vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA	A.G. DR. KUMAR UDAY PRATAP
700.	CR. APP (SJ)/608/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SK. SAHEB @ MD. SAHEB vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
701.	CR. MISC./610/2021 341,323,325,307,3 A.BAIL	1	PRIYANKA KUMARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. DR. KUMAR UDAY PRATAP
702.	CR. APP (SJ)/610/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	ZAINUL BIBI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
703.	CR. MISC./611/2021 120(B),419,480,38 A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G. DR. KUMAR UDAY PRATAP
704.	CR. APP (SJ)/611/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	WAKIL SAW vs THE STATE OF BIHAR	ANIL KUMAR VINOD KUMAR	A.G.

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705.	CR. APP (SJ)/612/2021 U/S-14(A)(2) OF S IA- 1/2021 () SC/ST ACT (AB)	1	KUNAL SINGH @ KUNAL KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
706.	CR. APP (SJ)/613/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	NAND KISHORE SAHANI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
707.	CR. MISC./614/2021 272,273,414 A.BAIL	1	AWADH LAL PRASAD vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. ANITA KUMARI
708.	CR. APP (SJ)/615/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	BRIJNANDAN YADAV @ BATER YADAV @ BRIJANAND SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
709.	CR. APP (SJ)/616/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	NIRANJAN KEWAT vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
710.	CR. APP (SJ)/617/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	ANAND YADAV @ ANAND KUMAR @ AAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
711.	CR. APP (SJ)/618/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RAMSUMINDRA YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
712.	CR. MISC./618/2021 366 A.BAIL	1	HARI KISHORE PRASAD vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. ANITA KUMARI
713.	CR. APP (SJ)/619/2021 U/S- 14 (A) OF SC IA- 1/2021 () SC/ST ACT (AB)	1	AYODHYA THAKUR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
714.	CR. APP (SJ)/620/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANTOSH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. BINOD KUMAR
715.	CR. MISC./621/2021 461,379,511,427 A.BAIL	1	NAVIN KUMAR SAH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G. ANITA KUMARI
716.	CR. APP (SJ)/621/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUNNA PAL vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
717.	CR. APP (SJ)/622/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	YOGENDRA MAHTO @ YOGENDRA SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
718.	CR. MISC./622/2021 120(B),420,467,46 A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G. ANITA KUMARI
719.	CR. MISC./1033/2021 406,420,405,506,3 A.BAIL	1	DABLU KUMAR SAH @ MITHILESH KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY PRAMOD KUMAR PRASAD	A.G. SHYAMESHWAR DAYAL
720.	CR. APP (SJ)/1033/2021 U/s 14 A of SC/ S SC/ST ACT (AB)	1	DHARMENDRA SAHANI @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
721.	CR. MISC./1034/2021 147,148,323,325,3 A.BAIL	1	KRISHNA SHARMA @ KRISHNA NAND SHARMA vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. SHYAMESHWAR DAYAL
722.	CR. APP (SJ)/1035/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUDESHWAR PD. SRIVASTAVA @ SURESHWAR PRASAD SRIVASTAVA vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	A.G.
723.	CR. MISC./1035/2021 30(A) A.BAIL	1	SAHAB MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. UMA SHANKAR PRASAD SINGH
724.	CR. MISC./1038/2021 147,341,323,307,3 A.BAIL	1	NARESH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. UMA SHANKAR PRASAD SINGH
725.	CR. MISC./1040/2021 U/S 4,40 B.M.M. A A.BAIL	1	AMARNATH RAY @ AMARNATH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. UMA SHANKAR PRASAD SINGH
726.	CR. APP (SJ)/1042/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	VIKASH KUMAR @ VIVEK KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
727.	CR. MISC./1044/2021 379,414,34 A.BAIL	1	OM PRAKASH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. UMA SHANKAR PRASAD SINGH

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728.	CR. MISC./1045/2021 363,366 A.BAIL	1	JITENDRA KUMAR @ JITENDRA RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. UMA SHANKAR PRASAD SINGH
729.	CR. APP (SJ)/1045/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	JANKI DEVI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
730.	CR. APP (SJ)/1046/2021 U/S-14A OF SC/ST SC/ST ACT (AB)	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR SUBODH KUMAR SINHA	A.G.
731.	CR. MISC./1048/2021 120(B) A.BAIL	1	DIPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA NISHIKANT	A.G. UPENDRA KUMAR
732.	CR. APP (SJ)/1048/2021 U/S-14A OF SC/ST SC/ST ACT (AB)	1	SHYAM BIHARI @ SHYAM BIHARI SINGH vs THE STATE OF BIHAR	PARAS NATH	A.G.
733.	CR. APP (SJ)/1049/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	PRAMJEET MAHTON @ PRAMJEET KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
734.	CR. MISC./1050/2021 30A A.BAIL	1	PRAVIN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. UPENDRA KUMAR
735.	CR. APP (SJ)/1050/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BRIJESH VERMA @ BRIJESH KUMAR VERMA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
736.	CR. MISC./1051/2021 447,341,307 A.BAIL	1	AMARJIT KUMAR @ ABHIJIT KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. UPENDRA KUMAR
737.	CR. APP (SJ)/1053/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	SHRAWAN MAHTO vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
738.	CR. MISC./1053/2021 341,323,354,509,3 A.BAIL	1	SHIV KUMAR KUSHWAHA @ SHEOJI PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. UPENDRA KUMAR
739.	CR. MISC./1056/2021 30A A.BAIL	1	ASHOK BIND vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. VEENA RANI PRASAD
740.	CR. APP (SJ)/1056/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	GAURI YADAV vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
741.	CR. APP (SJ)/1059/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	RAGHUNATH MAHTO vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
742.	CR. MISC./1059/2021 201,302,34 A.BAIL	1	THAKUR VIKRAM SINGH @ MITTHU vs THE STATE OF BIHAR	RAJIV KUMAR SINGH	A.G. VISHAL VIKRAM RANA VEENA RANI PRASAD
743.	CR. APP (SJ)/1061/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	MD SABBAN@MD SHABBAN vs THE STATE OF BIHAR	KEDAR JHA	A.G.
744.	CR. MISC./1061/2021 272,273,34, A.BAIL	1	GUDDU SAHANI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. VEENA RANI PRASAD
745.	CR. MISC./1064/2021 341,323,308,504,5 A.BAIL	1	DIPAK KU SHAH @ DIPAK KUMR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. VEENA RANI PRASAD
746.	CR. APP (SJ)/1065/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	MUNSHI SAH @ MANSHI SAH vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
747.	CR. APP (SJ)/1066/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	ETWARI ANSARI vs THE STATE OF BIHAR	SAROJ KUMAR	A.G.
748.	CR. APP (SJ)/1067/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	MUKESH THAKUR vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
749.	CR. MISC./1068/2021 302,34 A.BAIL	1	AMRITA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. VEENA RANI PRASAD MANOJ KUMAR PANDEY
750.	CR. APP (SJ)/1068/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAHUL KUMAR YADAV vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G. BAIDYA NATH PRASAD
751.	CR. APP (SJ)/1070/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1	KUNDAN KUMAR @ KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.

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752.	CR. APP (SJ)/1071/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMJI PANDIT @ RAMJI KUMAR vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G
753.	CR. MISC./1071/2021 30-A A.BAIL	1	BASUDEO PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G AJAY KUMAR NO. 2
754.	CR. APP (SJ)/1072/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1	KUNDAN SINGH @ KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
755.	CR. MISC./1073/2021 304(B),34 A.BAIL	1	HARENDRA SAH @ HARENDRA PRASAD vs THE STATE OF BIHAR	UMESH PRASAD	A.G SAKET ANAND CHHAYA KIRTI AJAY KUMAR AJAY KUMAR NO. 2
756.	CR. APP (SJ)/1074/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	TETARI DEVI vs THE STATE OF BIHAR	SUNIL PATHAK	USHA KUMARI 1
757.	CR. MISC./1074/2021 released on antic A.BAIL	1	ASHOK RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G AJAY KUMAR NO. 2
758.	CR. MISC./1077/2021 341,323,324,307,5 A.BAIL	1	SOBARATI MIYA vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G BINAY KUMAR SINGH AJAY KUMAR NO. 2
759.	CR. MISC./1078/2021 304(B),34 A.BAIL	1	MD. ISHU SHAFI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. AJIT KUMAR
760.	CR. APP (SJ)/1078/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	MADAN MAHTO @ MADAN PRASAD vs THE STATE OF BIHAR	MD. MURAD ASHRAF ABU NASAR VIKASH KUMAR JHA ATUL KUMAR JHA S.M. IMAMUL HAQUE	A.G
761.	CR. MISC./1079/2021 341,323,307,379,5 A.BAIL	1	TRIBHUWAN NARAYAN VERMA vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G. AJIT KUMAR
762.	CR. MISC./1080/2021 30-A A.BAIL	1	NITISH KUMAR @ GOLU vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	AJIT KUMAR
763.	CR. MISC./1081/2021 147,149,427,353 A.BAIL	1	TIRUPATI NATH YADAV ALIAS TIRUPATI NATH vs THE STATE OF BIHAR	DIWAKAR YADAV	A.G. AJIT KUMAR
764.	CR. MISC./1082/2021 120(B) A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. AJIT KUMAR
765.	CR. APP (SJ)/1082/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	RAM ANUJ SINGH vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G
766.	CR. APP (SJ)/1083/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	RAMPRAVESH THAKUR vs THE STATE OF BIHAR	BARUN KUMAR CHOUDHARY SANDEEP JHA	A.G
767.	CR. MISC./1083/2021 447,448,323,341,3 A.BAIL	1	RAVI PRAKASH JAISWAL @ RAVI JAISWAL vs THE STATE OF BIHAR	SACHIN KUMAR	A.G. AKHILESHWAR DAYAL
768.	CR. APP (SJ)/1084/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	KUNAL KUMAR @ KUNAL KISHORE vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH	SADANAND PASWAN
769.	CR. MISC./1085/2021 ANTICIPATORY BAIL A.BAIL	1	MAHESH SHARMA vs THE STATE OF BIHAR	RAMESH KUMAR CHOUDHARY	A.G. AKHILESHWAR DAYAL
770.	CR. APP (SJ)/1085/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G
771.	CR. APP (SJ)/1086/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	ARUN YADAV @ ARUN KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G
772.	CR. MISC./1087/2021 30(A),32(B) A.BAIL	1	GAUTAM BIND vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G AKHILESHWAR DAYAL
773.	CR. APP (SJ)/1088/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SATYENDRA KUMAR @ SATYENDRA KUMAR SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G MANOJ KUMAR PANDEY
774.	CR. APP (SJ)/1089/2021 U/S 14 (A) SC/ST SC/ST ACT (AB)	1	AKHILESH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
775.	CR. APP (SJ)/1090/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G

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776.	CR. MISC./1091/2021 30(a) A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. AKHILESHWAR DAYAL
777.	CR. MISC./1092/2021 30A A.BAIL	1 NAVIN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. AKHILESHWAR DAYAL
778.	CR. APP (SJ)/1092/2021 U/S-14(A) SC/ST A SC/ST ACT (AB)	1 DASARATH KURMI @ DASARATH CHOUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	SADANAND PASWAN
779.	CR. APP (SJ)/1093/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 ANIL KUMAR PANDEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
780.	CR. MISC./1095/2021 363,365,34 A.BAIL	1 BINOD SINGH @ VINOD SINGH vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G. AKSHAY LAL PANDIT
781.	CR. APP (SJ)/1096/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 SHAILENDRA KUMAR @ SHAILENDRA YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
782.	CR. APP (SJ)/1097/2021 U/S-14(2)(A)SC/ST SC/ST ACT (AB)	1 AMAR SAHANI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
783.	CR. APP (SJ)/1098/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 MOHAMMAD ALI HASAN vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR RAVI SHANKAR SINGH KUMARI ANUPAM MADHAV RAJ	A.G.
784.	CR. APP (SJ)/1100/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 PRIYANKA DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. RANJAN KUMAR DUBEY
785.	CR. APP (SJ)/1101/2021 U/S 14A-2 SC/ST A SC/ST ACT (AB)	1 ASHOK ANSHU vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G.
786.	CR. MISC./1102/2021 147,148,149,341,3 A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. AKSHAY LAL PANDIT
787.	CR. APP (SJ)/1102/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1 PRITHIVI CHAND YADAV vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	A.G.
788.	CR. MISC./1103/2021 392,395,412 A.BAIL	1 KAMESH YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. AKSHAY LAL PANDIT
789.	CR. APP (SJ)/1103/2021 U/S 14A-2 SC/ST A SC/ST ACT (AB)	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
790.	CR. MISC./1105/2021 147,148,149,341,3 A.BAIL	1 VIJAY PASWAN vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G. AKSHAY LAL PANDIT
791.	CR. APP (SJ)/1107/2021 U/S 14A-2 SC/ST A SC/ST ACT (AB)	1 RAM PARAS PRASAD @ RAM PARAS BHAGAT vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G. DHARAMVEER
792.	CR. MISC./1108/2021 379,409,353 A.BAIL	1 SUDHIR KUMAR SINGH @ SUDHIR YADAV vs THE STATE OF BIHAR	AVANISH KUMAR SINGH	A.G. ANIL KUMAR
793.	CR. APP (SJ)/1109/2021 U/S 14A-2 SC/ST A SC/ST ACT (AB)	1 INDRAJEET KUMAR VIMAL vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G. KUNDAN RATHORE@ KUNDAN KUMAR
794.	CR. MISC./1109/2021 341,323,324,354,3 A.BAIL	1 VIJAY KUMAR SAH @ VIJAY SAH vs THE STATE OF BIHAR	ANJU KUMARI ANANT KUMAR SINHA	A.G. AJAY KUMAR TIWARY ANIL KUMAR
795.	CR. MISC./1110/2021 30(a),32 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. ANIL KUMAR
796.	CR. APP (SJ)/1110/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAMBARAN SINGH vs THE STATE OF BIHAR	SATYA PRAKASH SUNIL KUMAR SINGH AMAR NATH SINGH	A.G.
797.	CR. MISC./1111/2021 147,149,341,323,3 A.BAIL	1 GOBINDA JAISWAL @ NITESH KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G. ANIL KUMAR
798.	CR. MISC./1114/2021 307,323,341,354,3 A.BAIL	1 MD RAHMAT KARIM @ RAHMAT KARIM vs THE STATE OF BIHAR	ALOK KUMAR SINHA	A.G. ANUJ KUMAR SHRIVASTAVA
799.	CR. APP (SJ)/1114/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 UJJAWAL KUMAR vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.

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800.	CR. APP (SJ)/1115/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHAIENDRA MANDAL@ SAHINDRA MANDAL vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
801.	CR. MISC./1117/2021 341,323,504,307,3 A.BAIL	1	VIMLESH RAI @ TUNNU RAI @ VIMLESH KUMAR RAI vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G. ANUJ KUMAR SHRIVASTAVA
802.	CR. MISC./1118/2021 306 A.BAIL	1	KRISHNA MOHAN LAL vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. BAIDYA NATH THAKUR PRABHAKAR THAKUR ANUJ KUMAR SHRIVASTAVA
803.	CR. APP (SJ)/1118/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	PAWAN KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
804.	CR. MISC./1119/2021 147,341,323,307,3 A.BAIL	1	DABLU PASWAN vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G. ANUJ KUMAR SHRIVASTAVA
805.	CR. APP (SJ)/1120/2021 341,323,504,34 SC/ST ACT (AB)	1	KOLEJ RAY vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G.
806.	CR. APP (SJ)/1122/2021 341,323,447,354,5 SC/ST ACT (AB)	1	RAVI RAI vs THE STATE OF BIHAR	DINESH JHA	A.G.
807.	CR. APP (SJ)/1123/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1	RINKI DEVI @ RINKI KUMARI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. RANJAN KUMAR DUBEY
808.	CR. APP (SJ)/1124/2021 341,323,307,448,5 SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT	A.G.
809.	CR. MISC./1124/2021 323,498A,379, A.BAIL	1	MD HAMID REZA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
810.	CR. APP (SJ)/1125/2021 147,148,149,302,3 SC/ST ACT (AB)	1	SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA	A.G.
811.	CR. MISC./1125/2021 341,323,354,379,5 A.BAIL	1	MONU KUMAR @ BAKARI @ VINAY KUMAR @ BINAY KUMAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G. ARUN KUMAR
812.	CR. APP (SJ)/1126/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1	KALWASIYA DEVI vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
813.	CR. APP (SJ)/1127/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1	MUKHIYA @ SHIVDANI MAHTO vs THE STATE OF BIHAR	RAVISH MISHRA KARTIKA SAKSHI SIKANDAR	A.G.
814.	CR. MISC./1127/2021 A.Bail A.BAIL	1	NAND KISHORE RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. ARUN KUMAR
815.	CR. APP (SJ)/1129/2021 U/S- 14(A)SC/ST A SC/ST ACT (AB)	1	SHAMBHU PASWAN vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	A.G.
816.	CR. APP (SJ)/1130/2021 U/S 14-A (2) SC/S SC/ST ACT (AB)	1	AKHILESH PRASAD RAY @ AKHILESH RAY vs THE STATE OF BIHAR	HARSHVARDHAN SHIVSUNDARAM	USHA KUMARI 1
817.	CR. MISC./1130/2021 363,366(A),34 A.BAIL	1	KANHAIYA KUMAR @ KANHAIYA KUMAR SAH vs THE STATE OF BIHAR	MOHIT AGARWAL PRIYA GUPTA	A.G. ARUN KUMAR
818.	CR. APP (SJ)/1132/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	SUBODH RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
819.	CR. MISC./1543/2021 302,379,34 A.BAIL	1	NAGENDRA BHARTI ALIAS NAGENDRA GIRI vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G. SATYA NAND SHUKLA
820.	CR. MISC./1544/2021 30-A,38,41 A.BAIL	1	AKHILESH PRASAD @ AKHILESH YADAV vs THE STATE OF BIHAR	GANESH SHARMA	A.G. SATYA NAND SHUKLA
821.	CR. APP (SJ)/1544/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BABLU KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
822.	CR. MISC./1545/2021 30(a),38(l) A.BAIL	1	AMIT SWARNKAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G. SATYA NAND SHUKLA

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823.	CR. APP (SJ)/1545/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SATENDRA KUMAR @ SATENDRA YADAV vs THE STATE OF BIHAR AND ORS	AJAY KR SINGH NO.1 SADANAND GOSWAMI	A.G.
824.	CR. MISC./1547/2021 302,34, A.BAIL	1	MD. JUMSHED @ JUNSAID BAITHA vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G. SATYADEO SINGH YADAV
825.	CR. APP (SJ)/1547/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BRIJ KISHORE SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
826.	CR. MISC./1549/2021 30(a) A.BAIL	1	AKALI DEVI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. SATYADEO SINGH YADAV
827.	CR. APP (SJ)/1550/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONA SAHANI vs THE STATE OF BIHAR	SAROJ KUMAR SINGH	A.G.
828.	CR. MISC./1551/2021 341,323,324,307,3 A.BAIL	1	DHANANJAY YADAV vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SATYADEO SINGH YADAV
829.	CR. APP (SJ)/1551/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUBODH MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
830.	CR. APP (SJ)/1552/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SURAJ RAI AND ORS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
831.	CR. APP (SJ)/1553/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	BALA KUMAR @ SIDHARTH KUMAR @ SIDHARTH KUMAR PASWAN vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
832.	CR. APP (SJ)/1555/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SUNITA DEVI vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	A.G.
833.	CR. MISC./1555/2021 447,341,323,147,3 A.BAIL	1	NIKHIL KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G. SATYADEO SINGH YADAV
834.	CR. MISC./1556/2021 498-A,379,504,506 A.BAIL	1	ABNISH KUMAR RAJAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SATYENDRA NARAYAN SINGH
835.	CR. APP (SJ)/1556/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	RAJU TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
836.	CR. MISC./1557/2021 498(A) A.BAIL	1	DEVENDRA SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. SATYENDRA NARAYAN SINGH
837.	CR. APP (SJ)/1557/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	ROHIT KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
838.	CR. MISC./1560/2021 341,323,307,379,5 A.BAIL	1	SUBHASH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. SATYENDRA NARAYAN SINGH
839.	CR. APP (SJ)/1561/2021 U/S 14A (i) SC/ST SC/ST ACT (AB)	1	VIPIN KUMAR vs THE STATE OF BIHAR	OM PRAKASH MAHARAJ	A.G.
840.	CR. MISC./1561/2021 143,341,323,324,3 A.BAIL	1	LAL BAHADUR SADAI vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G. SATYENDRA NARAYAN SINGH
841.	CR. MISC./1562/2021 379 A.BAIL	1	KAPIL YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. SATYENDRA NARAYAN SINGH
842.	CR. APP (SJ)/1563/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GANDHI SINGH @ GANDHI KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR	A.G.
843.	CR. APP (SJ)/1564/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	MD. ZAKIR HUSSAIN @ ZAKIR HUSSAIN vs THE STATE OF BIHAR	N. A. SHAMSI	USHA KUMARI 1
844.	CR. MISC./1565/2021 143,144,147,148,1 A.BAIL	1	DEVENDRA RAI vs THE STATE OF BIHAR	SATISH KUMAR SINHA MANISH MOHAN KATERYAR	A.G. SATYENDRA PRASAD



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845.	CR. APP (SJ)/1565/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANJAY CHAUDHARY @ DARA CHAUDHARY vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
846.	CR. APP (SJ)/1566/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PUNAM DEVI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
847.	CR. MISC./1566/2021 420,376,313 A.BAIL	1	CHANDU KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G SATYENDRA PRASAD
848.	CR. MISC./1568/2021 420,406,34 A.BAIL	1	HARSH RAJ @ HARSRAJ vs THE STATE OF BIHAR	SHARDA NAND MISHRA HARISH CHANDRA PATEL	A.G SATYENDRA PRASAD
849.	CR. MISC./1569/2021 341,323,307,379,4 A.BAIL	1	RAJKUMARI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G SATYENDRA PRASAD RANJEET KUMAR MISHRA
850.	CR. APP (SJ)/1569/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MOHAN SAH vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI	A.G.
851.	CR. MISC./1570/2021 147,341,323,504,5 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G SATYENDRA PRASAD
852.	CR. APP (SJ)/1570/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	KRISHNA YADAV @ KRISHNA KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	USHA KUMARI 1
853.	CR. MISC./1572/2021 385,387,34 A.BAIL	1	MANSOOR MIAN @ MANSOOR ALAM vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G SHAHEEN BEGUM
854.	CR. APP (SJ)/1572/2021 U/S 14 (2) SC/ST SC/ST ACT (AB)	1	SANTU PRASAD @ SANTU KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV	A.G.
855.	CR. MISC./1573/2021 304-B A.BAIL	1	ANILA DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G SHAHEEN BEGUM
856.	CR. APP (SJ)/1573/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	ANUP YADAV @ SUNNY YADAV @ SUNNY KUMAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
857.	CR. MISC./1574/2021 CR. MISC A. BAIL A.BAIL	1	ABADH KISHOR SHARMA vs THE STATE OF BIHAR	ADITYA NATH PANDEY	A.G PRAMOD MISHRA SHAHEEN BEGUM
858.	CR. APP (SJ)/1574/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DEVENDRA KUMAR @ KAILA YADAV @ KAILA vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
859.	CR. MISC./1578/2021 304(B),201,34 A.BAIL	1	JHUNIA DEVI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G SHAHEEN BEGUM
860.	CR. MISC./1582/2021 30(A) A.BAIL	1	KESHO SHARMA vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. SHAILENDRA KUMAR SINGH
861.	CR. MISC./1583/2021 Petitioner was pa A.BAIL	1	GANESH PRASAD @ GANESH PRASAD SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G SHAILENDRA KUMAR SINGH
862.	CR. APP (SJ)/1584/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANJAY YADAV @ SANJAY KUMAR vs THE STATE OF BIHAR	CHANDRA BHUSHAN PRASAD	SADANAND PASWAN
863.	CR. MISC./1584/2021 30(a) A.BAIL	1	GORA YADAV @ MITHILESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G. SHAILENDRA KUMAR SINGH
864.	CR. APP (SJ)/1585/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	MUNNI DEVI vs THE STATE OF BIHAR	JAVED ASLAM	USHA KUMARI 1
865.	CR. MISC./1586/2021 406,420,506,34 A.BAIL	1	SUJIT KUMAR VAJPAYEE @ RAJESH KUMAR VAJPAYEE @ SINTU @ SINTU VAJPAYEE vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G SHAILENDRA KUMAR SINGH
866.	CR. APP (SJ)/1586/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	GOVIND KUMAR YADAV vs THE STATE OF BIHAR	LALIT NARAYAN JHA ARUN KUMAR JHA	USHA KUMARI 1
867.	CR. APP (SJ)/1587/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BIRJU RAI @ VIRJU RAY vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G
868.	CR. APP (SJ)/1588/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	GOLU KUMAR @ GOLU SINGH @ BAUKA SINGH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G

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869.	CR. MISC./1591/2021 30,30(a) A.BAIL	1 AJAY RAI vs THE STATE OF BIHAR	RATNESHWAR PRASAD ANMOL RATAN AVINASH YOGENDRA KUMAR SINGH	A.G. SHAIENDRA KUMAR SINGH
870.	CR. MISC./1592/2021 30(a) A.BAIL	1 SANTOS @ BANTI SAH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA ARUN KUMAR LAL	A.G. SHANTANU KUMAR
871.	CR. MISC./1594/2021 30A A.BAIL	1 DUKHI CHOUDHARY vs THE STATE OF BIHAR	AMARNATH JHA	A.G. SHANTANU KUMAR
872.	CR. APP (SJ)/1594/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 KUNAL MISTRY vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
873.	CR. MISC./1595/2021 406,420,464,467,4 A.BAIL	1 THAKUR MAHESH KUMAR SINGH vs THE STATE OF BIHAR	SURYAKANT KUMAR	A.G. SHANTANU KUMAR
874.	CR. MISC./1596/2021 30(a),37(d) A.BAIL	1 DIL MOHAMMAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. SHANTANU KUMAR
875.	CR. APP (SJ)/1597/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 MANAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
876.	CR. MISC./1598/2021 apprehension of a A.BAIL	1 SHAHABUDDIN HAWARI @ SHAHBUDDIN HAWARI vs THE STATE OF BIHAR	ASIF KALIM	A.G. SHANTANU KUMAR
877.	CR. MISC./1600/2021 376 A.BAIL	1 VIKKY KUMAR MANJHI @ VICKY KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SINGH PANCHANAND PRASAD KHARWAR	A.G. AJAY KUMAR TIWARY SHYAM KUMAR SINGH
878.	CR. MISC./1601/2021 Anticipatory bail A.BAIL	1 PANKAJ PASWAN vs THE STATE OF BIHAR	SANJAY PRASAD	A.G. SHYAM KUMAR SINGH
879.	CR. APP (SJ)/1601/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 GULSHAN KUMAR vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
880.	CR. MISC./1602/2021 341,323,498(A),50 A.BAIL	1 SATYANARAIN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. SHYAM KUMAR SINGH
881.	CR. APP (SJ)/1602/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BIPIN YADAV vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
882.	CR. MISC./1603/2021 20,22, A.BAIL	1 GOPAL YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. SHYAM KUMAR SINGH
883.	CR. APP (SJ)/1603/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SANDESH KISHAN @ SANDESH KISHAN SINGH @ SUDHANSU @ SONU vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
884.	CR. APP (SJ)/1604/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 ABDUL RASHID ANSARI vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
885.	CR. APP (SJ)/1605/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 SUNIL YADAV vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
886.	CR. MISC./1607/2021 ANTICIPATORY BAIL A.BAIL	1 TIRA SAH @ HIRA SAH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G. SUCHETA YADAV
887.	CR. APP (SJ)/1607/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1 RAKHI KUMARI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
888.	CR. APP (SJ)/1608/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAMDEV SINGH vs STATE OF BIHAR	PARMOD KUMAR	A.G.
889.	CR. APP (SJ)/1609/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 LALBABU SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
890.	CR. MISC./1610/2021 341,342,147,148,1 A.BAIL	1 VISHWAJEET PRASAD @ VISHWAJEET RAI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SUCHETA YADAV
891.	CR. APP (SJ)/1610/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 CHUNNU MAHTO @ RAMNATH MAHTO vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
892.	CR. APP (SJ)/1611/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 BHUTA RAUT @ BHUTTA EAUT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.

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893.	CR. APP (SJ)/1612/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	NAND KISHORE YADAV vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
894.	CR. MISC./1612/2021 409 A.BAIL	1	MUKUL RANJAN vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G. SUCHETA YADAV
895.	CR. MISC./1613/2021 30(a),32,41,56(a) A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G. SUCHETA YADAV
896.	CR. APP (SJ)/1613/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	GULSHAN KUMAR vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
897.	CR. APP (SJ)/1614/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MANJU DEVI vs THE STATE OF BIHAR	SIYARAM PANDEY	A.G.
898.	CR. MISC./1615/2021 272,273 A.BAIL	1	NAWAL RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. SUCHETA YADAV
899.	CR. APP (SJ)/1615/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SHUSHIL SINGH @ TUTU SINGH vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
900.	CR. APP (SJ)/1616/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAJA YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
901.	CR. MISC./1616/2021 376 A.BAIL	1	MD. NAZIR @ GORE vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. SUNIL KUMAR PANDEY
902.	CR. APP (SJ)/1617/2021 U/S 14A (1) SC/ST SC/ST ACT (AB)	1	KAMINI KAUSHAL @ KAMESH @ CHIKU MANDAL vs THE STATE OF BIHAR	SHYAM KISHOR DAS	SADANAND PASWAN
903.	CR. MISC./1617/2021 498(A),323,354(A) A.BAIL	1	SUDHIR MISHRA @ SUDHIR KUMAR MISHRA vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. PRAVINA KUMARI BIJENDRA KUMAR SUNIL KUMAR PANDEY
904.	CR. MISC./1618/2021 ANTICIPATORY BAIL A.BAIL	1	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. SUNIL KUMAR PANDEY
905.	CR. APP (SJ)/1618/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KUNDAN KUMAR @ KUNDAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
906.	CR. MISC./1620/2021 30(a) A.BAIL	1	RAJEEV SINGH vs THE STATE OF BIHAR	KAMLESH KUMAR SINGH	A.G. SUNIL KUMAR PANDEY
907.	CR. MISC./1621/2021 147,341,323,308,3 A.BAIL	1	INDRAJEET SHARMA @ INDRAJEET KUMAR SHARMA vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA NAWENDU SHEKHAR DEEPAK	A.G. SUNIL KUMAR PANDEY SHIV SAGER SHARMA NAGENDRA KUMAR
908.	CR. MISC./1622/2021 147,148,149,323,3 A.BAIL	1	MANOJ SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. RAJANI KANT SINGH SURENDRA PRASAD SINGH
909.	CR. APP (SJ)/1623/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAJU SAH @ RAJESH KUMAR GUPTA vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
910.	CR. APP (SJ)/1624/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MANOJ PODDAR @ INDRADEO PODDAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	USHA KUMARI 1
911.	CR. APP (SJ)/1626/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	FIROJ BAITHA vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
912.	CR. MISC./1627/2021 147,148,149,188,3 A.BAIL	1	SILVER NARAYAN SINGH vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G. SURENDRA PRASAD SINGH
913.	CR. APP (SJ)/1628/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAM PARVESH SINGH @ PARVESH SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
914.	CR. MISC./1628/2021 Anticipatory bail A.BAIL	1	SAFI AHMAD vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. SURENDRA PRASAD SINGH
915.	CR. APP (SJ)/1630/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SRI RAM RAI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
916.	CR. APP (SJ)/1631/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MD. SHAHADAT @ SUPAN MIAN @ SUPER MIAN vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	USHA KUMARI 1

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917.	CR. APP (SJ)/1633/2021 US 14 A(2) SC/ST SC/ST ACT (AB)	1	GAYATRI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
918.	CR. MISC./1634/2021 147,148,149,323,3 A.BAIL	1	SURESH SAHNI@SURESH KUMAR SAHNI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. SURENDRA PRASAD SINGH
919.	CR. MISC./2208/2021 395 A.BAIL	1	MD. EJAJ vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. AWADHESH KUMAR SINGH
920.	CR. MISC./2213/2021 272,273,420,34 A.BAIL	1	RAJ KUMAR SAH vs THE STATE OF BIHAR	KEDAR JHA	A.G. AWADHESH KUMAR SINGH
921.	CR. MISC./2214/2021 420,406,34 A.BAIL	1	RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. AWADHESH KUMAR SINGH
922.	CR. MISC./2217/2021 302,307,120B,34 A.BAIL	1	AKASH KUMAR @ RAKESH KUMAR MANDAL vs THE STATE OF BIHAR	JEETENDRA NARAYAN RAJIV KUMAR ARUN KUMAR SINHA	A.G. ASHOK KUMAR SINGH
923.	CR. MISC./2219/2021 341,323,337,379,3 A.BAIL	1	KUNDAN YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G. ASHOK KUMAR SINGH
924.	CR. MISC./2222/2021 341,323,324,325,3 A.BAIL	1	MD. GAZNAVI @ MAHMUD GAZNAVI vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. ASHOK KUMAR SINGH
925.	CR. MISC./2224/2021 341,342,323,324,3 A.BAIL	1	HARENDRA SAH@HARINDRA SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. AJEET KUMAR BHARDWAJ AJAY KR SINGH NO.1 ASHOK KUMAR SINGH
926.	CR. MISC./2227/2021 420,406,34 A.BAIL	1	NEERAJ KUMAR @ NEERAJ KUMAR CHANDRAVANSHI @ NIRAJ KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G. ADITYA NARAYAN SINGH.1
927.	CR. MISC./2234/2021 406,420,467,468,4 A.BAIL	1	TABREZ ALAM vs THE STATE OF BIHAR	N. A. SHAMSI	A.G. ADITYA NARAYAN SINGH.1
928.	CR. MISC./2237/2021 30,30(A),38 A.BAIL	1	BIPIN KUMAR@ BIPIN KUMAR YADAV vs THE STATE OF BIHAR	DINESH JHA	A.G. ADITYA NARAYAN SINGH.1
929.	CR. MISC./2238/2021 498A,34 A.BAIL	1	RAVI SHANKAR vs THE STATE OF BIHAR	JAY RAM PRASAD VAGISHA PRAGYA VACAKNAVI	A.G. KRIPA NAND JHA ADITYA NARAYAN SINGH.1
930.	CR. MISC./2239/2021 Anticipatory bail A.BAIL	1	JAMADAR RAI vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. ADITYA NARAYAN SINGH.1
931.	CR. MISC./2240/2021 anticipatory bail A.BAIL	1	BABAN MANJHI @DHORHA MANJHI vs THE STATE OF BIHAR	PARAS NATH	A.G. ASHOK KUMAR
932.	CR. MISC./2242/2021 302,307,120-B,34 A.BAIL	1	SANJAY YADAV @ SANJAY DIRAHA @ SANJAY RAY vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
933.	CR. MISC./2251/2021 U/S 40(1) Bihar M A.BAIL	1	BIRENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY	A.G. ASHOK KUMAR
934.	CR. MISC./2255/2021 341,323,354,376,3 A.BAIL	1	NURE AALAM @ NURE AALAM ANSARI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ASHOK KUMAR BARUN KUMAR SINGH
935.	CR. MISC./2258/2021 341,323,504,302,3 A.BAIL	1	SIVPATI @ SIVPATIYA DEVI vs THE STATE OF BIHAR	RANJAN KUMAR SINHA SEEMA	A.G. ASHOK KUMAR
936.	CR. MISC./2260/2021 147,148,149,341,3 A.BAIL	1	SUBODH RAM vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. MUKESH KUMAR SINGH
937.	CR. MISC./2261/2021 147,148,149,160,3 A.BAIL	1	IMRAN @ MD IMRAN ALI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. MUKESH KUMAR SINGH
938.	CR. MISC./2267/2021 420,34 A.BAIL	1	RAJEEV KUMAR vs THE STATE OF BIHAR	KRISHNA MURARI	A.G. MUKESH KUMAR SINGH
939.	CR. MISC./2268/2021 341,323,353,504,5 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MUKESH KUMAR SINGH
940.	CR. MISC./2269/2021 341,323,307,379,5 A.BAIL	1	MITHILESH PRASAD vs THE STATE OF BIHAR	SUBODH KUMAR	A.G. MUKESH KUMAR SINGH

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941.	CR. MISC./2270/2021 Anticipatory bail A.BAIL	1 GAURI PASWAN @ MAHENDRA KISHOR PASWAN vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. SANJAY KUMAR PANDEY
942.	CR. MISC./2275/2021 U/S 3,4 DIAN ACT. A.BAIL	1 SHESHNATH MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. DEOVIND KUMAR SINGH ANURADHA KUMARI SANJAY KUMAR PANDEY
943.	CR. MISC./2278/2021 341,323,379,387,4 A.BAIL	1 ZAKIR HUSSAIN @ ZAKIR ALI vs THE STATE OF BIHAR	ZEYAUH HODA	A.G SANJAY KUMAR PANDEY MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH
944.	CR. MISC./2280/2021 341,323,504,337,3 A.BAIL	1 DHARAMVEER YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G. SANJAY KUMAR PANDEY
945.	CR. MISC./2282/2021 147,341,323,307,3 A.BAIL	1 GOPAL DAS vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G. MADAN KUMAR
946.	CR. MISC./2283/2021 341,323,307,325,5 A.BAIL	1 BIKASH RAI vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA	A.G MADAN KUMAR
947.	CR. MISC./2286/2021 341,323,324,307,3 A.BAIL	1 RAGHAV JHA vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G KEDAR JHA MADAN KUMAR
948.	CR. MISC./2288/2021 498A,323, A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G MADAN KUMAR
949.	CR. MISC./2289/2021 341,323,307,325,3 A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH	A.G MADAN KUMAR RAVINDRA KUMAR SINHA
950.	CR. MISC./2291/2021 420,406,467,468,1 A.BAIL	1 RANJANA GUPTA @ RANJANA KUMARI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G LALAN KUMAR
951.	CR. MISC./2293/2021 341,323,307,379,5 A.BAIL	1 SUDARSHAN TURHA vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G. LALAN KUMAR
952.	CR. MISC./2294/2021 304(B),34 A.BAIL	1 MD. TAMIZ vs THE STATE OF BIHAR	SANJEEV KUMAR SHAMSHAD ALAM	A.G. LALAN KUMAR
953.	CR. MISC./2301/2021 353,307,34, A.BAIL	1 AKHILESH KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G LALAN KUMAR
954.	CR. MISC./2302/2021 341,323,324,307,5 A.BAIL	1 SIMA DEVI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. LALAN KUMAR
955.	CR. MISC./2303/2021 147,148,149,341,3 A.BAIL	1 NAND KISHOR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G. MD. ANBZARUL HAQUE SAHARA
956.	CR. MISC./2304/2021 Anticipatory bail A.BAIL	1 NARESH PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G MD. ANBZARUL HAQUE SAHARA
957.	CR. MISC./2307/2021 anticipatory bail A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. MD. ANBZARUL HAQUE SAHARA
958.	CR. MISC./2310/2021 147,148,149,341,3 A.BAIL	1 VIVEK THAKUR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G MD. ANBZARUL HAQUE SAHARA
959.	CR. MISC./2318/2021 341,342,323,307,3 A.BAIL	1 DIWAKAR PRASAD @ DIWAKAR PRASAD SINGH @ DIVAKAR PRASAD SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
960.	CR. MISC./2319/2021 147,148,149,448,3 A.BAIL	1 RAMANAND RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. KUMAR VEERENDRA NARAYAN RAJEEV RANJAN NO.II DHIRAJ KUMAR
961.	CR. MISC./2322/2021 302,201,34 A.BAIL	1 SERAJULDIN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G KUMAR VEERENDRA NARAYAN
962.	CR. MISC./2324/2021 341,323,379,354,5 A.BAIL	1 MD. RUSTAM vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G. KUMAR VEERENDRA NARAYAN

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963.	CR. MISC./2327/2021 341,323,504,506, A.BAIL	1 AKALU KAHAR vs THE STATE OF BIHAR	AMARENDRA NATH VERMA	A.G. KUMAR VEERENDRA NARAYAN
964.	CR. MISC./2329/2021 406,409,420,34 A.BAIL	1 SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. KUMAR VEERENDRA NARAYAN
965.	CR. MISC./2332/2021 147,341,323,325,3 A.BAIL	1 SITA DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. RAVINDRA KUMAR SINGH RAVINDRA KUMAR SINGH RAM ANURAG SINGH
966.	CR. MISC./2333/2021 341,323,324,307,5 A.BAIL	1 SAINUL KHAN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G. RAM ANURAG SINGH
967.	CR. MISC./2335/2021 341,323,324,307,3 A.BAIL	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. RAM ANURAG SINGH
968.	CR. MISC./2338/2021 341,323,308,354,3 A.BAIL	1 VIKASH DAS vs THE STATE OF BIHAR	KUNAL TIWARY	A.G. RAM ANURAG SINGH
969.	CR. MISC./2340/2021 30(a) A.BAIL	1 SHYAM YADAV @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. ABHAY KUMAR ROY
970.	CR. MISC./2341/2021 494,341,323,307,5 A.BAIL	1 MD. RAZZAK vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G. ABHAY KUMAR ROY
971.	CR. MISC./2343/2021 Anticipatory bail A.BAIL	1 RAJ KUMAR RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. ABHAY KUMAR ROY
972.	CR. MISC./2344/2021 395 A.BAIL	1 BABALU NAT vs THE STATE OF BIHAR	TEJ PRATAP SINGH NAVIN KUMAR	A.G. ABHAY KUMAR ROY
973.	CR. MISC./2346/2021 409 A.BAIL	1 NARESH PRASAD vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G. ABHAY KUMAR ROY
974.	CR. MISC./2348/2021 30A,30D A.BAIL	1 BIRU CHAUDHARY vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G. SURESH PRASAD SINGH
975.	CR. MISC./2350/2021 341,323,324,379,3 A.BAIL	1 MD MUNTAZIR @ MUNTAZIR @ MD MUNTASSIR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. SURESH PRASAD SINGH
976.	CR. MISC./2356/2021 147,148,341,323,3 A.BAIL	1 GUNADHAR SAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. SURESH PRASAD SINGH
977.	CR. MISC./2359/2021 341,323,324,308,3 A.BAIL	1 DILIP RAI vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G. SURESH PRASAD SINGH
978.	CR. MISC./2363/2021 147,148,149,341,3 A.BAIL	1 GAYA SHARMA@ GAYA THAKUR vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. SURESH PRASAD SINGH
979.	CR. MISC./2366/2021 due to land dispu A.BAIL	1 NOOR SALAM @ MD. NOORSALAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. RAJEEV NAYAN (APP)
980.	CR. MISC./2372/2021 Anticipatory Bail A.BAIL	1 BISHUN PRASAD vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. RAJEEV NAYAN (APP)
981.	CR. MISC./2377/2021 307,341,323,324,3 A.BAIL	1 PARSHURAM YADAV @ PRASHURAM YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G. RAJEEV NAYAN (APP)
982.	CR. MISC./2379/2021 147,148,149,341,3 A.BAIL	1 MANOJ YADAV @ JAYLA YADAV @ RAVIKANT YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. RAJEEV NAYAN (APP)
983.	CR. MISC./2380/2021 406,409,420,465,4 A.BAIL	1 KUMARA SUSHMA vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. ANIL KUMAR SINGH NO. 1
984.	CR. MISC./2381/2021 bail A.BAIL	1 RANJAY PRASAD @ BIGAN PRASAD vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G. ANIL KUMAR SINGH NO. 1
985.	CR. MISC./2383/2021 147,148,149,341,3 A.BAIL	1 RANDHIR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. ANIL KUMAR SINGH NO. 1
986.	CR. MISC./2384/2021 147,148,149,341,3 A.BAIL	1 RAJESH YADAV @ CHUNNU @ RAJESH KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. ANIL KUMAR SINGH NO. 1
987.	CR. MISC./2385/2021 304(B),34 A.BAIL	1 BHOLA SAHANI vs THE STATE OF BIHAR	BINAY KUMAR	A.G. ANIL KUMAR SINGH NO. 1

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988.	CR. MISC./2387/2021 341,323,307,447,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G. UMANATH MISHRA
989.	CR. MISC./2388/2021 147,148,149,341,3 A.BAIL	1 AMBIKA PD. SINGH vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. UMANATH MISHRA
990.	CR. MISC./2389/2021 313,314,323,354,5 A.BAIL	1 MOHAN PANDIT vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA	A.G. UMANATH MISHRA
991.	CR. MISC./2390/2021 272,273,34 A.BAIL	1 RAJU RAI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA UMANATH MISHRA	A.G.
992.	CR. MISC./2391/2021 342,324,307,34 A.BAIL	1 VASANTI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	A.G. UMANATH MISHRA
993.	CR. MISC./2393/2021 341,323,324,307,3 A.BAIL	1 RAJAN PAL vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. MD. FAHIMUDDIN
994.	CR. MISC./2396/2021 30(A) A.BAIL	1 AJAY PASWAN vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. MD. FAHIMUDDIN
995.	CR. MISC./2397/2021 U/S 3,4 DIAN ACT. A.BAIL	1 BINDA YADAV vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G. MD. FAHIMUDDIN
996.	CR. MISC./2398/2021 302,120B,34 A.BAIL	1 RAVINDRA KUMAR SAH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. MD. FAHIMUDDIN
997.	CR. MISC./2399/2021 apprehension of a A.BAIL	1 SHAMSHAD HAWARI vs THE STATE OF BIHAR	ASIF KALIM	A.G. MD. FAHIMUDDIN
998.	CR. MISC./2400/2021 323,341,354,376,5 A.BAIL	1 ARVIND SAH @ ARVIND KUMAR SAH vs THE STATE OF BIHAR	ALOK KUMAR SINHA	A.G. SANJAY KUMAR SHARMA
999.	CR. MISC./2403/2021 406,420,467,468,4 A.BAIL	1 SNEHA DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G. SANJAY KUMAR SHARMA
1000.	CR. MISC./2407/2021 341,323,307,325,5 A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	DRONACHARYA SHRUTI SINHA ARGHESH KUMAR	A.G. SANJAY KUMAR SHARMA
1001.	CR. MISC./2408/2021 147,148,149,341,3 A.BAIL	1 BIRAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SANJAY KUMAR SHARMA
1002.	CR. MISC./2409/2021 30(A) A.BAIL	1 YOGENDRA CHAUDHARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. ANANT KUMAR 1
1003.	CR. MISC./2413/2021 30A A.BAIL	1 BIRU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. ANANT KUMAR 1
1004.	CR. MISC./2414/2021 341,323,498A,504, A.BAIL	1 RUSTAM @ MD. RUSTAM ALI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. ANANT KUMAR 1
1005.	CR. MISC./2423/2021 447,448,380,427,3 A.BAIL	1 MANOJ MEHTA @ MANOJ KUMAR MEHTA vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. ANANT KUMAR 1
1006.	CR. MISC./2424/2021 147,148,149,341,3 A.BAIL	1 MUNNA PASWAN vs THE STATE OF BIHAR	RAJESH MOHAN	A.G. ANANT KUMAR 1
1007.	CR. MISC./2428/2021 363,366A,372,373 A.BAIL	1 BUTIL SAHNI @ BUTALI SAHNI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G. DR. KUMAR UDAY PRATAP
1008.	CR. MISC./2430/2021 447,341,323,504,3 A.BAIL	1 MD. MUSLIM SAH @ MUSHLIM SAH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. DR. KUMAR UDAY PRATAP
1009.	CR. MISC./2431/2021 341,323,504,379,5 A.BAIL	1 SUMAN SAH vs THE STATE OF BIHAR	PRAMOD KUMAR BINAY KUMAR THAKUR	A.G. DR. KUMAR UDAY PRATAP
1010.	CR. MISC./2435/2021 395 A.BAIL	1 ANKIT KUMAR @ ANKIT @ GOLU vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G. DR. KUMAR UDAY PRATAP
1011.	CR. MISC./2437/2021 323,341,504,506,3 A.BAIL	1 SANJEET KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. ANITA KUMARI
1012.	CR. MISC./2440/2021 279 A.BAIL	1 BIKRAM MANJHI @VIKRAM MANJHI vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. ANITA KUMARI
1013.	CR. MISC./2444/2021 341,323,324,307,3 A.BAIL	1 KHURSHAIID LAHERI ALIAS KHURAI SHD LAHERI vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G. ANITA KUMARI
1014.	CR. MISC./2445/2021 304(B),34 A.BAIL	1 TARA CHANDRA SAHANI @ TARA CHAND SAHANI vs THE STATE OF BIHAR	BINOD KUMAR MISHRA ANJANA GUPTA	A.G. ANITA KUMARI

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1015. CR. MISC./2448/2021 30(a) A.BAIL	1 AMAR RAI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. ANITA KUMARI
1016. CR. MISC./2459/2021 323,341,324,504,5 A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH DHEERAJ KUMAR SUNIL KUMAR MISHRA	A.G. RAM SUMIRAN RAI
1017. CR. MISC./2461/2021 anticipatory bail A.BAIL	1 ASHOK CHAUDHARY @ ASHOK MAHTO vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	A.G. RAM SUMIRAN RAI
1018. CR. MISC./2464/2021 147,341,337,353,5 A.BAIL	1 DINESH NUT vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. RAM SUMIRAN RAI
1019. CR. MISC./3380/2021 304B,34 A.BAIL	1 GANGA MANDAL vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1020. CR. MISC./3381/2021 147,341,323,324,3 A.BAIL	1 MALGUJAR MIYAN @ MALGUJAR ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1021. CR. MISC./3382/2021 323,341,504,506,4 A.BAIL	1 BABLOO SONAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	OM PRAKASH SINGH	A.G.
1022. CR. MISC./3384/2021 147,148,149,341,3 A.BAIL	1 ASHMU MIAN @ MD ASMUDDIN @ ASHMU MIAN vs THE STATE OF BIHAR	SUDHA CHANDRA SURENDRA KUMAR SINGH PRIYADARSHINI SINHA	A.G.
1023. CR. MISC./3385/2021 498(A),494 A.BAIL	1 ADITYA NARAYAN KUSHWAHA vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1024. CR. MISC./3387/2021 147,148,149,323,3 A.BAIL	1 KAMLESH YADAV vs THE STATE OF BIHAR	MD. MURAD ASHRAF ABU NASAR	A.G.
1025. CR. MISC./3388/2021 147,148,149,323,3 A.BAIL	1 RAKESH PASWAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1026. CR. MISC./3390/2021 461,379,34 A.BAIL	1 BIPIN BIHARI SINGH vs THE STATE OF BIHAR	KUMAR RAVISH GOPAL KRISHNA AGRAWAL	A.G.
1027. CR. MISC./3394/2021 30A A.BAIL	1 SONU KUMAR @ SONU KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1028. CR. MISC./3396/2021 ANTICIPATORY BAIL A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1029. CR. MISC./3397/2021 288,290 A.BAIL	1 DHIRAJ RAUT vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
1030. CR. MISC./3399/2021 272,273 A.BAIL	1 DEEPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1031. CR. MISC./3401/2021 anticipatory bail A.BAIL	1 AWADHESH RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
1032. CR. MISC./3402/2021 anticipatory bail A.BAIL	1 MURTAZ ALAM @ MD MURTEZ ALAM @ MURTEZ ALAM @ MD MUTAIZ ALAM vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1033. CR. MISC./3404/2021 438447,448,341,34 A.BAIL	1 FARZANA NAZ @ FARZANA KHATOON AND OTHERS vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD UDBHAV	A.G.
1034. CR. MISC./3405/2021 304B,34 A.BAIL	1 HASIM MANSOOR @ HASIM MIAN @ HASIM MIYA vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G. DIVYA BHARTI
1035. CR. MISC./3410/2021 188,269,270 A.BAIL	1 RAMESH CHAUDHARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1036. CR. MISC./3412/2021 272,273 A.BAIL	1 PANKAJ KUMAR @ PANKAJ KUMAR SAH @ PANKAJ vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1037. CR. MISC./3413/2021 384,409 A.BAIL	1 SHRI KRISHNA PRASAD @ DR. KRISHNA PRASAD @ KRISHNA PARASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. SANJAY KUMAR
1038. CR. MISC./3420/2021 302,34 A.BAIL	1 RAJA MANDAL @ RAJA KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
1039. CR. MISC./3422/2021 379,411, A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.



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1040. CR. MISC./3424/2021 30(a),41(1)(2) A.BAIL	1 SANJAY MAHTO vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH AVINASH ANMOL RATAN	A.G.
1041. CR. MISC./3426/2021 379 A.BAIL	1 DOMAN SAO vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1042. CR. MISC./3430/2021 bail A.BAIL	1 RATAN PASWAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
1043. CR. MISC./3431/2021 341,323,448,308,5 A.BAIL	1 RAJU KHAN @ ZEASHAN AHMAD vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	A.G.
1044. CR. MISC./3432/2021 147,148,149,341,3 A.BAIL	1 DILIP RAM @ DILIP KUMAR RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
1045. CR. MISC./3433/2021 376,493,354(B),50 A.BAIL	1 HEERA LAL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
1046. CR. MISC./3435/2021 30(a)(c) A.BAIL	1 VINOD PRASAD vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1047. CR. MISC./3438/2021 420, A.BAIL	1 MD. NASRUDDIN @ NASRUL HASAN vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. BELA SINGH RAJEEV RANJAN
1048. CR. MISC./3441/2021 304(B),201,120(B) A.BAIL	1 RAGHNATH MAHTO vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1049. CR. MISC./3443/2021 269,270,271,147,1 A.BAIL	1 HARISH @ MD HARISH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1050. CR. MISC./3445/2021 302,201, A.BAIL	1 BIKKU KUMAR @BITTU KUMAR vs THE STATE OF BIHAR	PRABHAKAR SINGH PRITISH RANJAN KUMAR KASHYAP	A.G.
1051. CR. MISC./3446/2021 false implication A.BAIL	1 RAM BABU RAY vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
1052. CR. MISC./3450/2021 30A A.BAIL	1 AWADHESH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
1053. CR. MISC./3451/2021 147,148,149,302,3 A.BAIL	1 SUSHIL KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1054. CR. MISC./3453/2021 498A A.BAIL	1 SANJAY SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR JHA PRASHANT KUMAR	A.G.
1055. CR. MISC./3454/2021 498(A),323,341,50 A.BAIL	1 AMBIKA PRASAD vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
1056. CR. MISC./3455/2021 147,148,149,341,4 A.BAIL	1 MD. MERAJ @ MD. MERAUL HAQUE vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1057. CR. MISC./3459/2021 147,148,149,341,3 A.BAIL	1 DUGGI RAM @ SATANDEO vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DHANNJAY KUMAR NO 2
1058. CR. MISC./3460/2021 379,411 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
1059. CR. MISC./3461/2021 341,354A,323,307, A.BAIL	1 VIKASH THAKUR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1060. CR. MISC./3462/2021 341,323,307,379,5 A.BAIL	1 MANTU RAM vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
1061. CR. MISC./3463/2021 143,341,324,307,5 A.BAIL	1 BABUA SAO vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
1062. CR. MISC./3464/2021 ANTICIPATORY BAIL A.BAIL	1 ARCHANA DEVI @ ARCHANA KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	A.G.
1063. CR. MISC./3465/2021 272,273 A.BAIL	1 SUKESH KUMAR @ JANKI MAHTO vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1064. CR. MISC./3470/2021 147,148,149,323,3 A.BAIL	1 UMESH SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1065. CR. MISC./3473/2021 30(A) A.BAIL	1 MD SUBHAN @ MD ARFAQE vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1066. CR. MISC./3474/2021 341,323,354,498A, A.BAIL	1 AMARDEEP KUMAR vs THE STATE OF BIHAR AND ANOTHER	UPENDRA PRASAD SINGH KAMESHWAR SINGH	A.G. PRAVEEN KUMAR UDAY PRATAP SINGH

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1067. CR. MISC./3475/2021 376,341,323,504,4 A.BAIL	1 AADITYA RAJ vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH RAKESH SINGH	A.G. YUGAL KISHORE RUPA KUMARI
1068. CR. MISC./3477/2021 30(a),41(i) A.BAIL	1 SUMIT KUMAR @ SUMIT MANDAL vs THE STATE OF BIHAR	ANJANI KUMAR SINHA	A.G.
1069. CR. MISC./3479/2021 363,365,376,D,34, A.BAIL	1 AWADHESH MISTRY vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1070. CR. MISC./3480/2021 323,341,307,504,5 A.BAIL	1 SANTOSH KUMAR @ SANTOSH GUPTA vs THE STATE OF BIHAR	FALAKYAR ASKARI TALIB MUSTAFA, ABU NASAR, TARIQUE SHAMIM	A.G.
1071. CR. MISC./3481/2021 341,323,284,498A, A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	A.G. SANJEEV KUMAR
1072. CR. MISC./3483/2021 30(a) A.BAIL	1 ANIL KUMAR SAHU @ KALLU KUMAR SAHU vs THE STATE OF BIHAR	VINOD KUMAR DR. AJEET KUMAR	A.G.
1073. CR. MISC./3487/2021 224,225,353,34, A.BAIL	1 ISHRAT vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR MITHILESH KUMAR	A.G.
1074. CR. MISC./3492/2021 461,379, A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SAHI	A.G.
1075. CR. MISC./3493/2021 criminal misc A.BAIL	1 VIDYABATI KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1076. CR. MISC./3495/2021 147,148,149,341,3 A.BAIL	1 JAI GOPAL KUMAR @ JAI GOPAL YADAV vs THE STATE OF BIHAR	RAY SAURABH NATH MANJRI NATH	A.G.
1077. CR. MISC./3497/2021 308,379,341,323,5 A.BAIL	1 RAMBACHAN SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1078. CR. MISC./3500/2021 341,504,506,323,3 A.BAIL	1 AJAY KUMAR SAH @ AJAY SAHU @ AJAY KUMAR SAHU vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
1079. CR. MISC./3502/2021 341,323,307,448,3 A.BAIL	1 SONE LAL MANJHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1080. CR. MISC./3503/2021 341,323,324,307,3 A.BAIL	1 MD NADIM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1081. CR. MISC./3506/2021 30A A.BAIL	1 SURYADEV KUMAR @ SURDEV KR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1082. CR. MISC./3507/2021 anticipatory bail A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	BHARAT LAL	A.G.
1083. CR. MISC./3508/2021 147,148,149,341,3 A.BAIL	1 VIKASH SHARMA vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1084. CR. MISC./3509/2021 414,34, A.BAIL	1 SUKAI CHAUDHARY vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	A.G.
1085. CR. MISC./3511/2021 302,201,34 A.BAIL	1 UMESH SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1086. CR. MISC./3512/2021 366,504,506,34, A.BAIL	1 NIJAMUDDIN ANSARI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
1087. CR. MISC./3514/2021 304(B),34 A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	JAY RAM PRASAD ARVIND KUMAR PANDEY	A.G.
1088. CR. MISC./3517/2021 135 A.BAIL	1 RAJESH DAS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1089. CR. MISC./3518/2021 341,323,307,504,5 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1090. CR. MISC./3519/2021 392 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G.
1091. CR. MISC./3527/2021 307,323,324,325,3 A.BAIL	1 AKHTAR ANSARI @ AKHTAR HUSSAIN ANSARI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
1092. CR. MISC./3529/2021 302,201,34 A.BAIL	1 SHEELA DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1093. CR. MISC./3532/2021 392 A.BAIL	1 RANJIT DAS vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
1094. CR. MISC./3536/2021 406,420,467,468,3 A.BAIL	1 PARAS NATH SHARMA vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.

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1095. CR. MISC./3537/2021 302,120(B),34 A.BAIL	1 GOVIND PANDEY vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
1096. CR. MISC./3538/2021 188,269,270,323,3 A.BAIL	1 RAMANUJ PANDIT vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G.
1097. CR. MISC./3540/2021 147,148,149,323,3 A.BAIL	1 ANUPAM SHARMA @ KARU SHARMA @ KARU KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G.
1098. CR. MISC./3543/2021 147,148,149,341,3 A.BAIL	1 DIWAKAR JHA @ LADDU JHA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1099. CR. MISC./3546/2021 anticipatory bail A.BAIL	1 ARJUN RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1100. CR. MISC./3548/2021 147,148,149,323,3 A.BAIL	1 KANHAEE SINGH @ KANHAEE KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	A.G.
1101. CR. MISC./3554/2021 30A A.BAIL	1 BIHARI THAKUR vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
1102. CR. MISC./3555/2021 30-A A.BAIL	1 SONU KUMAR MAHTO vs THE STATE OF BIHAR	PRATYUSH KUMAR	A.G.
1103. CR. MISC./3556/2021 3,4 A.BAIL	1 SUNIL TANTI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1104. CR. MISC./3557/2021 A. Bail A.BAIL	1 AMARJEET SAHNI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1105. CR. MISC./3560/2021 30(A) A.BAIL	1 BAIJU MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1106. CR. MISC./3563/2021 147,148,149,341,3 A.BAIL	1 NIRO YADAV vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G. PANKAJ KUMAR
1107. CR. MISC./3566/2021 147,148,149,323,3 A.BAIL	1 SHRAVAN SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1108. CR. MISC./3567/2021 363,302,201,506,3 A.BAIL	1 VARUN MANDAL vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
1109. CR. MISC./3568/2021 302,34 A.BAIL	1 KAPILESHWAR JHA vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST ARYA ACHINT	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA
1110. CR. MISC./3569/2021 302,34 A.BAIL	1 RAM AVTAR MAHTO @ SHRAVAN MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1111. CR. MISC./3572/2021 30A A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
1112. CR. MISC./3573/2021 147,148,149,341,3 A.BAIL	1 JAI KISHORE KUMAR @ RAJKISHOR YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1113. CR. MISC./3574/2021 272,273,34 A.BAIL	1 TRIBHUBAN KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1114. CR. MISC./3580/2021 304(B),34 A.BAIL	1 RAVI RANJAN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. NACHIKETA JHA
1115. CR. MISC./3585/2021 364,364B,120B A.BAIL	1 DEVBRAT RAY vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1116. CR. MISC./3588/2021 414,34 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1117. CR. MISC./3589/2021 323,406,504 A.BAIL	1 PRAKASH BIND vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
1118. CR. MISC./3590/2021 447,341,323,354,3 A.BAIL	1 ANAND KUMAR @ ANAND KUMAR SAH vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	A.G.
1119. CR. MISC./4473/2021 341,323,354(B),30 A.BAIL	1 MD. TAUHIR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G.
1120. CR. MISC./4475/2021 328,379,395,412,3 A.BAIL	1 SUMIT GUPTA vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1121. CR. MISC./4476/2021 341,323,324,307,3 A.BAIL	1 DEVRAJ YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
1122. CR. MISC./4477/2021 30(d) A.BAIL	1 RAJU CHAUDHARY@ RAJU KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
1123. CR. MISC./4479/2021 147,148,149,341,3 A.BAIL	1 RAM DEEP YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.

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1124. CR. MISC./4481/2021 Anticipatory bail A.BAIL	1 MD FIROZ @ FIROZ ANSARI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
1125. CR. MISC./4483/2021 342,308,498A A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI AJAY KUMAR	A.G.
1126. CR. MISC./4486/2021 302,328,34 A.BAIL	1 MD IRFAN @ MD ARMAN vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G.
1127. CR. MISC./4487/2021 420,406,467,468,1 A.BAIL	1 PARAS KUMAR @ PARAS KUMAR GUPTA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1128. CR. MISC./4488/2021 147,148,149,341,3 A.BAIL	1 MD. JUGNU @ JUGNU ALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1129. CR. MISC./4491/2021 341,323,307,504,5 A.BAIL	1 SUNAINA DEVI vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G.
1130. CR. MISC./4494/2021 30(a),32 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1131. CR. MISC./4495/2021 302,328,120B,34, A.BAIL	1 DHARMENDRA GIRI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1132. CR. MISC./4496/2021 341,323,379,453,5 A.BAIL	1 BACHAI SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1133. CR. MISC./4498/2021 341,323,324,307,5 A.BAIL	1 RIZWAN ALAM vs THE STATE OF BIHAR	KAMLESH KUMAR SINGH SUNIL KUMAR SINGH	A.G.
1134. CR. MISC./4500/2021 142,148,149,341,3 A.BAIL	1 SANJEET RAM vs THE STATE OF BIHAR	DR. KISLAY RAM ISHWAR PRASAD PRADUMAN PATHAK	A.G.
1135. CR. MISC./4503/2021 467,468,420,504,1 A.BAIL	1 RAJ KUMAR GUPTA @ RAJU SAH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
1136. CR. MISC./4508/2021 420,376,384,323,5 A.BAIL	1 SATYANARAYAN PODDAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. BRAJ BHUSHAN PODDAR
1137. CR. MISC./4510/2021 409 A.BAIL	1 PANKAJ KUMAR @ MANTUN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1138. CR. MISC./4514/2021 448,341,323,354A, A.BAIL	1 PUNIA NONIA vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1139. CR. MISC./4516/2021 8,20(b)(ii)(c),22 A.BAIL	1 RAJ KUMAR @ RAJ KUMAR GUPTA vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
1140. CR. MISC./4517/2021 30(a),41(1)(2) A.BAIL	1 PAWAN KUMAR BHAGAT ALIAS PAWAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
1141. CR. MISC./4521/2021 Anticipatory bail A.BAIL	1 KRISHN DAS vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
1142. CR. MISC./4522/2021 304(B),201,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G.
1143. CR. MISC./4524/2021 341,323,325,379,3 A.BAIL	1 SHYAM PYARE YADAV @ SHYAM PYARE PRASAD vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G.
1144. CR. MISC./4525/2021 147,149,341,323,3 A.BAIL	1 MANJU PASWAN @ MANJU PASMAN vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
1145. CR. MISC./4526/2021 147,149,447,341,3 A.BAIL	1 MD. LALOO vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
1146. CR. MISC./4527/2021 147,148,149,323,4 A.BAIL	1 MUKESH KUMAR @ MUKESH SAH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1147. CR. MISC./4528/2021 341,323,324,307,3 A.BAIL	1 JANEEF LAHERI vs THE STATE OF BIHAR	DINESH JHA	A.G. SHANKAR KUMAR

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1148. CR. MISC./4532/2021 147,148,149,447,4 A.BAIL	1 MAHA DEO RAM vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1149. CR. MISC./4534/2021 498(A),323,379 A.BAIL	1 MD. ANZAR ALAM @ ANJARUL HAK @ MD. ANZAR @ ANZAR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G.
1150. CR. MISC./4535/2021 147,148,323,325,3 A.BAIL	1 BABY DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1151. CR. MISC./4536/2021 323,341,353,504,5 A.BAIL	1 NEELAM DEVI vs THE STATE OF BIHAR	SARITA BAJAJ SUBHAM BAJAJ DHARMENDRA KUMAR PASWAN	A.G.
1152. CR. MISC./4540/2021 147,148,149,354,3 A.BAIL	1 SUDALI @ SANTOSH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR CHAUDHARY	A.G.
1153. CR. MISC./4543/2021 anticipatory bail A.BAIL	1 NAULESH KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
1154. CR. MISC./4545/2021 341,323,498A,302, A.BAIL	1 PRADUMAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. HRIDAY NARAYAN HARSHIT
1155. CR. MISC./4549/2021 147,148,149,188,2 A.BAIL	1 SUMAN KUMAR @ SUMAN YADAV vs THE STATE OF BIHAR	AVANISH KUMAR SINGH	A.G.
1156. CR. MISC./4550/2021 341,323,379,498(A A.BAIL	1 MD. SHAHID @ SHAHDI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. SHAMA SINHA SAURAV KUMAR SUMAN
1157. CR. MISC./4553/2021 147,148,149,323,3 A.BAIL	1 RAJESH SAH@ RAJESH KUMAR vs THE STATE OF BIHAR	SHIV KUMAR	A.G.
1158. CR. MISC./4554/2021 341,323,324,326,3 A.BAIL	1 AVINASH KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1159. CR. MISC./4557/2021 ANTICIPATORY BAIL A.BAIL	1 AKHILESH KUMAR vs THE STATE OF BIHAR	ANSUL MADHAV RAJ	A.G.
1160. CR. MISC./4561/2021 363,366,379,34, A.BAIL	1 ARBIND PASWAN @ARVIND KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G. MANOJ KUMAR
1161. CR. MISC./4564/2021 147,149,323,307,3 A.BAIL	1 BINOD SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1162. CR. MISC./4565/2021 anticipatory bail A.BAIL	1 JAI NARAYAN SAHNI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1163. CR. MISC./4566/2021 anticipatory bail A.BAIL	1 MOHAN SINGH vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR MANOJ KUMAR SINGH	A.G.
1164. CR. MISC./4568/2021 Anticipatory bail A.BAIL	1 TUNTUN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1165. CR. MISC./4569/2021 anticipatory bail A.BAIL	1 SUBHAWATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1166. CR. MISC./4570/2021 67 A.BAIL	1 RUPAM SINGH vs THE STATE OF BIHAR	SUSHMITA SINGH ATUL KUMAR MEHTA AMRENDRA KUMAR	A.G.
1167. CR. MISC./4571/2021 341,323,506,498(A A.BAIL	1 VIJAY PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
1168. CR. MISC./4573/2021 323,341,504,498A, A.BAIL	1 BIMLESH PANDEY @ VIMLESH PANDE vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
1169. CR. MISC./4578/2021 326,307,302,34 A.BAIL	1 BHIKHARI KHAN vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
1170. CR. MISC./4580/2021 341,323,353,504,3 A.BAIL	1 VISHWAJIT KUMAR @ MANTU SINGH @ VISHWAJIT KUMAR SINGH vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1171. CR. MISC./4581/2021 376, A.BAIL	1 SHYAM YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1172. CR. MISC./4584/2021 406,420 A.BAIL	1 MANU YADAV @ MANYU YADAV vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1173. CR. MISC./4589/2021 ANTICIPATORY BAIL A.BAIL	1 SHAILENDRA KUMAR @ SHAILENDRA AMARNATH JHA vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
1174. CR. MISC./4590/2021 395, A.BAIL	1 RAUSHAN KUMAR @ RAUSHAN RAY @ RAUSHAN KUMAR RAY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.

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1175. CR. MISC./4593/2021 406,409,420,34 A.BAIL	1 PARAS CHOUDHARY vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
1176. CR. MISC./4597/2021 379,411 A.BAIL	1 HUMAYUN ANSARI @ HUMAYUN vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1177. CR. MISC./4598/2021 30(a) A.BAIL	1 UDAY MANJHI @ UDAI MANJHI @ UDAIO MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1178. CR. MISC./4600/2021 304B, A.BAIL	1 RUPESH KUMAR SINGH @ RUPESH KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH RIZWANUL JAMA KHAN	A.G. SUNIL KUMAR SINGH
1179. CR. MISC./4602/2021 Anticipatory bail A.BAIL	1 KISHOR SHARMA vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. APRAJITA
1180. CR. MISC./4608/2021 147,148,149,341,3 A.BAIL	1 SUDHA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1181. CR. MISC./4612/2021 363,366,A,34 A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1182. CR. MISC./4613/2021 363,366(A),504,50 A.BAIL	1 WAKIL SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1183. CR. MISC./4614/2021 341,324,307,34 A.BAIL	1 LALOO KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1184. CR. MISC./4616/2021 498A,323,494,307, A.BAIL	1 ABDHESH KUMAR PASWAN @ AWADHESH KUMAR PASWAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1185. CR. MISC./4617/2021 448,341,504,506,3 A.BAIL	1 AMAR SINGH @ ABHISHEK KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH ASHOK KUMAR	A.G.
1186. CR. MISC./4619/2021 272,273 A.BAIL	1 BORHAN YADAV @ BRAHAM YADAV vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G.
1187. CR. MISC./4620/2021 304(B),34 A.BAIL	1 SMT. ANITA DEVI vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G.
1188. CR. MISC./4622/2021 30-A A.BAIL	1 SANJIV @ SANJIV YADAV vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA	A.G.
1189. CR. MISC./4623/2021 147,148,149,341,3 A.BAIL	1 SANJAY SINGH @ GOPAL SINGH vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	A.G.
1190. CR. MISC./4625/2021 30A A.BAIL	1 RAJA KUMAR vs THE STAE OF BIHAR	APRAJITA	A.G.
1191. CR. MISC./4627/2021 356,379/34 A.BAIL	1 RAJ KISHORE SINGH vs THE STATE OF BIHAR	MANOJ KUMAR NO.1	A.G.
1192. CR. MISC./4629/2021 30(a),30(d) A.BAIL	1 SAHDEV CHAUDHARY @ SALIM CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
1193. CR. MISC./4633/2021 341,323,504,376,5 A.BAIL	1 MADHO RAM @ MADHO KUMAR RAM vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1194. CR. MISC./4635/2021 341,323,325,407,5 A.BAIL	1 RAMADHIN PRASAD @ RAMADHIN MAHTO vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1195. CR. MISC./4639/2021 489A,304B A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
1196. CR. MISC./4644/2021 304(B),201,34 A.BAIL	1 URMILA DEVI vs STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJEEV KUMAR
1197. CR. MISC./4645/2021 366A,504,506,34 A.BAIL	1 JAYMALA DEVI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
1198. CR. MISC./4650/2021 420,467,468,471,3 A.BAIL	1 ASHUTOSH KUMAR AMAN vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1199. CR. MISC./4655/2021 272,273 A.BAIL	1 RITESH KUMAR @ RITESH KUMAR SINGH vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G.
1200. CR. MISC./4656/2021 420,406,405,34,12 A.BAIL	1 ABHINAV VIVEK vs THE STATE OF BIHAR	PRABHAT PRASOON	A.G.
1201. CR. MISC./4657/2021 30A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY APURVA KUMAR	A.G.
1202. CR. MISC./4659/2021 341,323,325,338,5 A.BAIL	1 PAPPU MISTRI vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.

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1203. CR. MISC./4662/2021 30(a) A.BAIL	1 BAJENDRA YADAV @ BAJENDRA KUMAR YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1204. CR. MISC./4663/2021 30-A A.BAIL	1 CHANDRA BHUSHAN RAI vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
1205. CR. MISC./4664/2021 414 A.BAIL	1 JEETENDRA RAI @ JITENDRA KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1206. CR. MISC./4665/2021 147,148,149,307,4 A.BAIL	1 MD.IRSAD @ IRSAD vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH MD. NAJMUL HODDA	A.G.
1207. CR. MISC./4666/2021 447,341,323,324,3 A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
1208. CR. MISC./4669/2021 342,323,307,406,4 A.BAIL	1 RAHUL KUMAR @ RAHUL KUMAR JAISWAL @ VISHNU KUMAR JAISWAL vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
1209. CR. MISC./4670/2021 323,341,324,325,3 A.BAIL	1 MUSTKIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1210. CR. MISC./4673/2021 341,323,427,353,3 A.BAIL	1 SHASHI BHUSHAN TIWARI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1211. CR. MISC./4676/2021 302,201,34 A.BAIL	1 DEEPAK KUMAR MISHRA @ DEEPAK MISHRA vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV	A.G.
1212. CR. MISC./4679/2021 341,323,324,307,5 A.BAIL	1 ID. MOHAMMAD @ ID. HAMOMAD vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1213. CR. MISC./4680/2021 30(A) A.BAIL	1 BALMIKI PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1214. CR. MISC./4681/2021 30A A.BAIL	1 VINOD CHAUDHARY @ VINOD KUMAR CHAUDHARY vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1215. CR. MISC./4682/2021 7 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
1216. CR. MISC./4684/2021 498A,494,504,506, A.BAIL	1 PRADIP KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. RAJEEV KUMAR SUDHIR KUMAR GAUTAM SHAH
1217. CR. MISC./4685/2021 341,323,307,379,5 A.BAIL	1 SURESH RAM vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1218. CR. MISC./5559/2021 Grant anticipato A.BAIL	1 KANHAIYA MAHTO vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1219. CR. MISC./5564/2021 447,341,323,324,3 A.BAIL	1 BIRPAN SAHANI @ BULLA SHANI vs THE STATE OF BIHAR	KUNDAN RATHORE	A.G.
1220. CR. MISC./5567/2021 420,467,468,471 A.BAIL	1 SUDHA MISHRA @ BABITA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR	A.G.
1221. CR. MISC./5569/2021 147,149,341,323,5 A.BAIL	1 UPENDRA PASWAN vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.
1222. CR. MISC./5570/2021 302,120(B),34 A.BAIL	1 UMESH MANDAL vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1223. CR. MISC./5572/2021 30A A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1224. CR. MISC./5574/2021 30A,38,40(I) A.BAIL	1 RADHE SHYAM KUMAR @ RADHE KUMAR RAI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1225. CR. MISC./5577/2021 307,379,341,323,5 A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	UMA SHANKAR PRASAD SINGH	A.G.
1226. CR. MISC./5589/2021 363,366-A,34 A.BAIL	1 AMIR SINGH vs THE STATE OF BIHAR		A.G.
1227. CR. MISC./5593/2021 420 A.BAIL	1 HASAN RAZA @ MD HASSAN RAZA vs THE STATE OF BIHAR	MD. MURAD ASHRAF ABU NASAR VIKASH KUMA JHA	A.G.
1228. CR. MISC./5597/2021 188,409,420 A.BAIL	1 SRI CHANDRA BHUSHAN PANDEY @ CHANDRA BHUSHAN PANDEY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1229. CR. MISC./5598/2021 30(A) A.BAIL	1 NIRAJ MANDAL @ NIRAJ KUMAR vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.

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1230. CR. MISC./5600/2021 30(A) A.BAIL	1 PRAMOD RAJBANSHI @ PRAMOD RAJ BANGSHI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G.
1231. CR. MISC./5601/2021 341,323,307,504,3 A.BAIL	1 SHAMBHU SHARMA @ SHAMBHU KUMAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH A.G. PRATIVA KUMARI
1232. CR. MISC./5602/2021 147,148,149,341,3 A.BAIL	1 VIKRAMA RAM @ VIKRAM RAM vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY A.G.
1233. CR. MISC./5603/2021 302,34 A.BAIL	1 RAGHUNATH MANDAL vs THE STATE OF BIHAR	AJIT KUMAR SINGH A.G. PURUSOTTAM KUMAR SINGH
1234. CR. MISC./5606/2021 147,148,149,323,3 A.BAIL	1 SINTU KUMAR @ SANJEET KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR A.G.
1235. CR. MISC./5607/2021 365,366,34 A.BAIL	1 PANKAJ KUMAR @ PANKAJ KUMAR PASWAN @ PANKAJ PASWAN vs THE STATE OF BIHAR	SATYA PRAKASH A.G. PARASAR
1236. CR. MISC./5614/2021 341,307,504,506,3 A.BAIL	1 BHUPENDRA YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA A.G.
1237. CR. MISC./5621/2021 420,467,471,34 A.BAIL	1 PRAHLAD SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR A.G. MISHRA SHASHI KANT
1238. CR. MISC./5623/2021 413,414 A.BAIL	1 NIRAJ PANDEY vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G.
1239. CR. MISC./5625/2021 criminal misc A.BAIL	1 VIJAY MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G.
1240. CR. MISC./5632/2021 304(B), 34 A.BAIL	1 RAJESH YADAV vs THE STATE OF BIHAR	RAMA KANT SINGH A.G. ARVIND KUMAR SINGH MUKUL JEE
1241. CR. MISC./5638/2021 447,341,323,307,3 A.BAIL	1 UMESH YADAV vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH A.G.
1242. CR. MISC./5641/2021 anticipatory bail A.BAIL	1 RAKESH KUMAR CHOUDHARY @ RAKESH KUMAR vs THE STATE OF BIHAR	JIBENDRA MISHRA A.G.
1243. CR. MISC./5642/2021 341,323,313,498(A A.BAIL	1 KUMAR KUNDAN @ GAURAV vs THE STATE OF BIHAR	DINESH MAHARAJ A.G.
1244. CR. MISC./5643/2021 188,406,420 A.BAIL	1 SAURAV KUMAR @ SOURAV KUMAR vs THE STATE OF BIHAR	VIJAY ANAND A.G. SARITA KUMARI
1245. CR. MISC./5645/2021 272,273,34 A.BAIL	1 BAIJU SHAH vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA A.G.
1246. CR. MISC./5646/2021 30(A)(C)(D) A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI A.G. AMAN VISHAL
1247. CR. MISC./5649/2021 30(A) A.BAIL	1 CHHOTU KUMAR @ RAJABABU KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA A.G. VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA
1248. CR. MISC./5650/2021 30A A.BAIL	1 GORAKH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA A.G. ARVIND KUMAR
1249. CR. MISC./5651/2021 272,273,465,420 A.BAIL	1 AMARISH KUMAR SINGH vs THE STATE OF BIHAR	SATYABIR BHARTI A.G. PRACHI PALLAVI
1250. CR. MISC./5652/2021 341,323,354B,34 A.BAIL	1 DABLU KUAR @ DABUL KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH A.G.
1251. CR. MISC./5653/2021 341,323,354,504,5 A.BAIL	1 SUGAN KUMAR @ SUGAN SINGH @ CHANDAN PARMAR vs THE STATE OF BIHAR	RABINDRA KUMAR A.G. PRIYADARSHI
1252. CR. MISC./5654/2021 a. bail A.BAIL	1 PRAMOD GIRI @ PRAMOD KUMAR GIRI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G. SURYA NARAYAN ROY
1253. CR. MISC./5658/2021 30A A.BAIL	1 TANMAY DEY@ TANMAY KUMAR DEY vs THE STATE OF BIHAR	MITHILESH KUMAR RAI A.G. VANDANA KISHORE LAKSHMAN LAL PANDEY
1254. CR. MISC./5662/2021 341,354A,354B A.BAIL	1 RANJEET KUMAR YADAV vs THE STATE OF BIHAR	CHANDRA BHUSHAN A.G. SINGH RAM RAJ ANIMESH KUMAR DINESHWAR PANDEY PRASHANT KUMAR



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1255. CR. MISC./5665/2021 Anticipatory bail A.BAIL	1 DR.JAIRAM PRASAD vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1256. CR. MISC./5666/2021 302,201,34 A.BAIL	1 RANJAN KUMAR SAH vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G.
1257. CR. MISC./5667/2021 anticipatoty abil A.BAIL	1 SONU KUMAR SINGH vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
1258. CR. MISC./5668/2021 147,148,149,341,3 A.BAIL	1 SUDHIR PANDIT vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G. DR. RATAN KUMAR
1259. CR. MISC./5670/2021 304(B),201,34 A.BAIL	1 KAMLESH RAI @ KAMLESH PRASAD vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1260. CR. MISC./5672/2021 406,420,120B A.BAIL	1 ARBIND PRASAD @ BAMBAM PRASAD @ ARVIND KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1261. CR. MISC./5674/2021 341,323,324,307,4 A.BAIL	1 MANAUWAR MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1262. CR. MISC./5676/2021 Anticipatory bail A.BAIL	1 RABINDRA PASWAN vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	A.G.
1263. CR. MISC./5677/2021 341,323,308,504 A.BAIL	1 SUNIL RAM vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
1264. CR. MISC./5678/2021 366(A),494,34 A.BAIL	1 PREM MUKHIYA vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
1265. CR. MISC./5679/2021 323,498(A) A.BAIL	1 SAJID AKHTAR vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1266. CR. MISC./5680/2021 341,323,307,379,5 A.BAIL	1 SURENDRA SINGH @ CHAUTHU SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1267. CR. MISC./5684/2021 341,323,308,504,5 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
1268. CR. MISC./5686/2021 498A,323 A.BAIL	1 SHARWAN KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1269. CR. MISC./5687/2021 147,148,149,387,3 A.BAIL	1 DEVENDRA RAI vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA MANISH MOHAN KATERYAR	A.G. RAJESH KUMAR SINHA
1270. CR. MISC./5690/2021 30(a) A.BAIL	1 HEMANT KUMAR SINGH @ DHARMENDRA vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
1271. CR. MISC./5693/2021 304(B),34 A.BAIL	1 YOGENDRA YADAV @ JOGENDRA YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. ARVIND KUMAR SINGH MUKUL JEE
1272. CR. MISC./5696/2021 30A A.BAIL	1 BALMIKI RAI @ SUBODH KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
1273. CR. MISC./5700/2021 304(B),316,34 A.BAIL	1 MANISH SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G.
1274. CR. MISC./5701/2021 341,323,324,308,5 A.BAIL	1 MITHUN KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
1275. CR. MISC./5704/2021 341,323,379,307,5 A.BAIL	1 JITENDRA KUMAR YADAV @ JITENDRA YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1276. CR. MISC./5707/2021 147,148,149,341,3 A.BAIL	1 RAJENDRA SINGH vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
1277. CR. MISC./5708/2021 147,149,353,323,4 A.BAIL	1 KALIKA SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G.
1278. CR. MISC./5711/2021 341,323,324,326,3 A.BAIL	1 BUDHU YADAV vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
1279. CR. MISC./5713/2021 461,379 A.BAIL	1 ABHISHEK KUMAR @ SUSHANT KUMAR @ COMEDY vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
1280. CR. MISC./5714/2021 30A A.BAIL	1 BHAGWAT RAI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR AKHILESHWAR PANDEY	A.G.

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1281. CR. MISC./5715/2021 304-B,34 A.BAIL	1 SAKHO MANDAL @ SIKANDAR MANDAL @ SAKO MANDAL vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1282. CR. MISC./5716/2021 420,467,468,471,1 A.BAIL	1 SHOBHA DEVI vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
1283. CR. MISC./5717/2021 ANTICIPATORY BAIL A.BAIL	1 LALAN SAHANI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1284. CR. MISC./5718/2021 anticipatory bail A.BAIL	1 UTTAM KUMAR vs THE STATE OF BIHAR	SATYA RANJAN SINHA	A.G.
1285. CR. MISC./5719/2021 147,148,149,326,3 A.BAIL	1 RAJU YADAV @ RAJU KUMAR vs THE STATE OF BIHAR	MURLI MANOHAR SINGH	A.G. UMA SHANKAR PREM KUMAR
1286. CR. MISC./5720/2021 420,120(B),467,46 A.BAIL	1 RAMPRIT BHAGAT vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	A.G.
1287. CR. MISC./5722/2021 188,272,34 A.BAIL	1 PANKAJ SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1288. CR. MISC./5723/2021 ANTICIPATORY BAIL A.BAIL	1 BAJRANGI RAI @ BAJARANGEE RAY vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
1289. CR. MISC./5725/2021 341,307,323,324,3 A.BAIL	1 MINTOO KUMAR SAH @ MANTU SAH @ MINTU SAH vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
1290. CR. MISC./5726/2021 498A,494,120B,323 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. ARUN KUMAR JHA
1291. CR. MISC./5731/2021 304(B),34 A.BAIL	1 KOSHAMI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1292. CR. MISC./5732/2021 379,411,120(B) A.BAIL	1 RAVINDRA YADAV vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
1293. CR. MISC./5733/2021 341,323,342,308,3 A.BAIL	1 ROUSHAN ALI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1294. CR. MISC./5735/2021 304(B),120(B),34 A.BAIL	1 CHANDRA BHUSHAN SINGH vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1295. CR. MISC./5738/2021 341,323,307,302,3 A.BAIL	1 SULECHNA DEVI vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1296. CR. MISC./5741/2021 143,341,323,307,3 A.BAIL	1 CHANDAN RAI@ CHANDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G. BELA SINGH RAJEEV RANJAN
1297. CR. MISC./5743/2021 147,148,149,323,3 A.BAIL	1 DHARAMDEO RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1298. CR. MISC./5744/2021 147,148,149,341,3 A.BAIL	1 BHOLA SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1299. CR. MISC./5746/2021 304(B),34 A.BAIL	1 PAPPU RAI @ PAPPU KUMAR vs THE STATE OF BIHAR	SUDAMA KUMAR	A.G.
1300. CR. MISC./5747/2021 anticipatory bail A.BAIL	1 KANCHAN RAY vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1301. CR. MISC./5748/2021 147,341,323,324,3 A.BAIL	1 MANINDRA MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. BIMLESH KUMAR PANDEY
1302. CR. MISC./5750/2021 341,323,308,504,5 A.BAIL	1 JITENDRA KUMAR @ KARU vs THE STATE OF BIHAR	MITHILESH KUMAR RAI VANDANA KISHORE AMRESH KUMAR VIRENDRA KUMAR RAY	A.G.
1303. CR. MISC./5751/2021 341,323,307,504,3 A.BAIL	1 BEBI DEVI @ BABI DEVI vs THE STATE OF BIHAR	AVINASH	A.G.
1304. CR. MISC./5752/2021 457,380,427, A.BAIL	1 SANJAY MAHTO vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1305. CR. MISC./5753/2021 30-A A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1306. CR. MISC./5754/2021 Anticipatory bail A.BAIL	1 KULMANTI DEVI @ MANORMA DEVI vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
1307. CR. MISC./5755/2021 304B,34,201 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	A.G.
1308. CR. MISC./5757/2021 a.bail A.BAIL	1 AJAY CHOUDHARY @ LOLWA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1309. CR. MISC./5759/2021 341,323,308,354A, A.BAIL	1 MOHAN YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.

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1310. CR. MISC./5761/2021 498A,323,379,3, A.BAIL	1	IRFAN YAZADANI @ SYAD IRFAN YAZADANI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G PARAS NATH
1311. CR. MISC./5762/2021 ANTICIPATORY BAIL A.BAIL	1	RAM SEVAK MATHO @ SEVAK MAHTO vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G
1312. CR. MISC./5763/2021 420,34 A.BAIL	1	KALLU PRASAD JAISWAL @ KALLU SAO vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1313. CR. MISC./5764/2021 341,323,354(B) A.BAIL	1	SANJAY DAS vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1314. CR. MISC./5765/2021 30,32,37(B)(C) A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1315. CR. MISC./5767/2021 30(a) A.BAIL	1	SANKRIT CHAUDHARY @ SRIKANT CHAUDHARY vs THE STATE OF BIHAR	KUNDAN KUMAR YOGESH KUMAR	A.G.
1316. CR. MISC./5768/2021 467,468,471,420,4 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G
1317. CR. MISC./5769/2021 30-A,C,D A.BAIL	1	SACHIN KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G
1318. CR. MISC./6666/2021 MOD(SJ) MOD (SJ)	1	MD. JAKIR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G
1319. CR. MISC./6701/2021 399,402,414,120B, A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1320. CR. MISC./6702/2021 341,323,324,325,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G. ANISH CHANDRA
1321. CR. MISC./6703/2021 ANTICIPATORY bail A.BAIL	1	CHANDRA SEKHAR CHAUHAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G
1322. CR. MISC./6704/2021 498(A),323,504,50 A.BAIL	1	CHANDAN SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
1323. CR. MISC./6711/2021 272,,273 A.BAIL	1	RAJIV KUMAR @ RAJIV SAHANI vs THE STATE OF BIHAR	JAI PRAKASH VERMA RAJESH KUMAR ARVIND KUMAR	A.G
1324. CR. MISC./6714/2021 447,341,323,354b, A.BAIL	1	PREM SAGAR PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G VIJAY ANAND
1325. CR. MISC./6718/2021 341,342,323,307,3 A.BAIL	1	RAJENDRA KUMAR @ PAPPU KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH MD. KAMALUDDIN B.J.JHA	A.G
1326. CR. MISC./6719/2021 379,34 A.BAIL	1	ABID @ABED vs THE STATE OF BIHAR	VIKRAM SINGH	A.G
1327. CR. MISC./6722/2021 anticipatory bail A.BAIL	1	ASHOK CHAUDHARY @ ASHOK YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1328. CR. MISC./6727/2021 341,323,307,379,5 A.BAIL	1	RAM GOPAL MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G
1329. CR. MISC./6728/2021 30(a) A.BAIL	1	AMIT KUMAR @ AMIT SINGH vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM	A.G.
1330. CR. MISC./6730/2021 341/323/354/504/5 A.BAIL	1	ANKIT KUMAR YADAV @ ANKIT YADAV vs THE STATE OF BIHAR	MRITUNJAY KUMAR BIRENDRA KUMAR	A.G
1331. CR. MISC./6731/2021 anticipatory bail A.BAIL	1	MANOJ KUMAR PANDEY vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
1332. CR. MISC./6734/2021 304(B),201,34 A.BAIL	1	MINA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
1333. CR. MISC./6735/2021 ANTICIPATORY BAIL A.BAIL	1	MD. USMAAN NADAF @ USMAN GANI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
1334. CR. MISC./6736/2021 30(a) A.BAIL	1	VINOD SAH @ BINOD KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1335. CR. MISC./6739/2021 147,148,149,341,3 A.BAIL	1	JAYRAM YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1336. CR. MISC./6741/2021 302,34 A.BAIL	1	HARENDRA SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1337. CR. MISC./6743/2021 341,323,325,307,1 A.BAIL	1	MITHILESH YADAV @ MITHILESH SINGH @ MUKESH KUMAR @ MITHILESH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G

1338. CR. MISC./6748/2021 341,323,379,307,4 A.BAIL	1 ANVARI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
1339. CR. MISC./6752/2021 30(a) A.BAIL	1 AMIT KUMAR @ ARBIND vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
1340. CR. MISC./6757/2021 420,406,409,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	VINOD KUMAR RAGIV KUMAR	A.G.
1341. CR. MISC./6761/2021 157,159,323,324,3 A.BAIL	1 ASHO SAW vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
1342. CR. MISC./6764/2021 anticipatory bail A.BAIL	1 MUNNA SINGH @ MUNNA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
1343. CR. MISC./6766/2021 302,34 A.BAIL	1 KARAN RAI @ RAMKARAN RAI vs THE STATE OF BIHAR	DEEPAK KUMAR SHRUTI SINHA	A.G.
1344. CR. MISC./6770/2021 147,148,149,341,3 A.BAIL	1 CHANDRA KISHORE SHARMA vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA ASHOK KUMAR	A.G.
1345. CR. MISC./6772/2021 3,4 A.BAIL	1 VIJAY KUMAR JHA @ VIJAY JHA vs THE STATE OF BIHAR	ALKA AJAY KUMAR JAIN	A.G.
1346. CR. MISC./6774/2021 147,148,149,323,3 A.BAIL	1 MANISH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1347. CR. MISC./6775/2021 341,323,324,307,3 A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1348. CR. MISC./6778/2021 147,148,149,332,1 A.BAIL	1 SAMBHU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1349. CR. MISC./6779/2021 447,341,323,307,3 A.BAIL	1 VIRENDRA MODI vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
1350. CR. MISC./6780/2021 30A A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1351. CR. MISC./6781/2021 criminal misc A.BAIL	1 VINOD RAI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1352. CR. MISC./6783/2021 341,323,504,506,3 A.BAIL	1 SUDHAKAR KUMAR @ SUDHIR KUMAR vs THE STATE OF BIHAR	KUMAR SAURAV RAKESH KUMAR	A.G.
1353. CR. MISC./6787/2021 341,323,386,387,3 A.BAIL	1 BAIJU RAI vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G.
1354. CR. MISC./6792/2021 147,148,149,341,3 A.BAIL	1 SUKHAN MARANDI vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
1355. CR. MISC./6793/2021 9,51 A.BAIL	1 BALESHWAR TURIYA vs THE STATE OF BIHA	BIRENDRA KUMAR	A.G.
1356. CR. MISC./6794/2021 341,323,363,365,3 A.BAIL	1 NIRO DEVI vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	A.G.
1357. CR. MISC./6796/2021 341,323,506,337,3 A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G. SUNIL KUMAR YADAV
1358. CR. MISC./6797/2021 25-1-B-A,26-35 A.BAIL	1 PAPPU KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1359. CR. MISC./6801/2021 30A A.BAIL	1 AJAD PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1360. CR. MISC./6802/2021 147,149,341,323,3 A.BAIL	1 ASHISH RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. DEVENDRA PRASAD SINGH BIJENDRA KUMAR
1361. CR. MISC./6803/2021 30(a),32 A.BAIL	1 ROCKY KUMAR @ SOURAV KUMAR vs THE STATE OF BIHAR	DEEP NISHI DEEP ANSHUMAN	A.G.
1362. CR. MISC./6811/2021 341,323,324,307,5 A.BAIL	1 RUDAL SINGH @ RATAN SINGH vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1363. CR. MISC./6812/2021 ANTICIPATORY BAIL A.BAIL	1 DIWAKAR KUMAR DHAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
1364. CR. MISC./6814/2021 apprehension of a A.BAIL	1 BHUPENDRA PRASAD SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G.
1365. CR. MISC./6816/2021 ANTICIPATORY BAIL A.BAIL	1 AJIT RAI @ AJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1366. CR. MISC./6817/2021 341,323,307,379,5 A.BAIL	1 ANOJ RAY @ ANUJ RAY vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1367. CR. MISC./6818/2021 392 A.BAIL	1 RANDHIR KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.

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1368. CR. MISC./6824/2021 30(a) A.BAIL	1 UDAL BIND vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G.
1369. CR. MISC./6825/2021 341,323,325,307,3 A.BAIL	1 SANTOSH YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1370. CR. MISC./6827/2021 420,406,467,468,4 A.BAIL	2 PARAS YADAV @ PARAS CHOUHARY vs THE STATE OF BIHAR	YOGENDRA TIWARI MILIND KUMAR MISHRA GOVERDHAN TIWARI	A.G.
1371. CR. MISC./6828/2021 420,406 A.BAIL	1 VISHWAJIT SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. VEENA KUMARI JAISWAL
1372. CR. MISC./6831/2021 30(d) A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
1373. CR. MISC./6832/2021 30,30(A) A.BAIL	1 BUDHAN SINGH vs STATE OF BIHAR	SATYA PRAKASH	A.G.
1374. CR. MISC./6833/2021 414,34 A.BAIL	1 PRINCE KUMAR @ PRINCE @ BHIM KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1375. CR. MISC./6836/2021 420,406 A.BAIL	1 RAJENDRA DAS vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
1376. CR. MISC./6839/2021 U/S 3,4 DIAN ACT. A.BAIL	1 ANIL @ TANGLI MANJHI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1377. CR. MISC./6844/2021 147,148,149,447,3 A.BAIL	1 CHHOTU KUMAR @ AMRESH KUMAR @ AMRESH KUMAR GUPTA vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1378. CR. MISC./6845/2021 anticipatory bail A.BAIL	1 NILAM DEVI vs THE STATE OF BIHAR	PARAS NATH AVANISH KUMAR SINGH	A.G.
1379. CR. MISC./6848/2021 ANTICIPATORYBAIL A.BAIL	1 RAMESH GUPTA @ RAMESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1380. CR. MISC./6856/2021 341,323,354,379,5 A.BAIL	1 SURAJ RAI @ SURAJ KUMAR RAI vs THE STATE OF BIHAR	SHAIKENDRA KUMAR JHA	A.G.
1381. CR. MISC./6859/2021 anticipatory bail A.BAIL	1 BHOLU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1382. CR. MISC./6866/2021 341,323,342,327,3 A.BAIL	1 MD. MOJIBULLAH @ MAJBULLAH @ MOHD MOJIBULLAH vs THE STATE OF BIHAR	ASHHAR MUSTAFA VIKASH KUMAR JHA ABU NASAR	A.G.
1383. CR. MISC./6867/2021 20,22 A.BAIL	1 DILIP YADAV @ DILIP KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1384. CR. MISC./6868/2021 498(A) A.BAIL	1 MANTUN SAH vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1385. CR. MISC./6869/2021 406,420 A.BAIL	1 GANESH SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1386. CR. MISC./6871/2021 false implication A.BAIL	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
1387. CR. MISC./6874/2021 147,148,323,307,5 A.BAIL	1 AJAY KUMAR SAW vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1388. CR. MISC./6875/2021 272,273,414,34 A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1389. CR. MISC./6876/2021 498A,341,323,504, A.BAIL	1 SKAND KUMAR VERMA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G. RAVI SHANKAR PATHAK
1390. CR. MISC./6877/2021 30(a) A.BAIL	1 JAY JAY MANDAL vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1391. CR. MISC./6882/2021 147,149,341,323,1 A.BAIL	1 AJAY MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1392. CR. MISC./6883/2021 188,120B,34 A.BAIL	1 UDAY OJHA @ UDAY KUMAR OJHA vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR CHHATESHWARI KUMARI	A.G.
1393. CR. MISC./6885/2021 147,148,323,498A, A.BAIL	1 KARAN KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
1394. CR. MISC./6887/2021 302,201,34 A.BAIL	1 BINOD RAI vs THE STATE OF BIHAR	BIRESH KUMAR SINHA	A.G.
1395. CR. MISC./6889/2021 30A A.BAIL	1 MANISH CHAUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.

1396. CR. MISC./6891/2021 379 A.BAIL	1	KANHAIYA KUMAR @ KANHAIYA CHAUDHARY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1397. CR. MISC./6893/2021 379,411 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
1398. CR. MISC./6894/2021 147,148,149,323,3 A.BAIL	1	UPENDRA YADAV vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G.
1399. CR. MISC./6897/2021 341,323,498(A),50 A.BAIL	1	DEEPAK SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. CHANDRA MOHAN JHA RANDHIR KUMAR NO.1
1400. CR. MISC./6898/2021 341,323,307,447,3 A.BAIL	1	SHANKAR CHOUDHARY vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1401. CR. MISC./6899/2021 147,148,323,324,3 A.BAIL	1	LALLAN SINGH vs THE STATE OF BIHAR	AMRENDRA KUMAR SINHA NO.1	A.G.
1402. CR. MISC./6900/2021 30(a) A.BAIL	1	ISTEKAR KHAN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1403. CR. MISC./6904/2021 147,148,149,341,3 A.BAIL	1	MD. MATIN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1404. CR. MISC./6907/2021 147,148,149,341,3 A.BAIL	1	SITA RAM YADAV vs THE STATE OF BIHAR	SITA RAM PRASAD	A.G.
1405. CR. MISC./6910/2021 147,148,149,323,3 A.BAIL	1	KAMRE AZAM vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G. PRATEEK TANDON
1406. CR. MISC./6916/2021 30(a) A.BAIL	1	DHRUP MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA RASHMI JHA ABHISHEK KUMAR	A.G.
1407. CR. MISC./6919/2021 30(a) A.BAIL	1	AMALDEO BHAGAT @ AMALDEO CHAURASIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
1408. CR. MISC./6920/2021 341,323,325,308,3 A.BAIL	1	MOUJO @ MUJMIL ALAM @ MUJMIL vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
1409. CR. MISC./6926/2021 419,420 A.BAIL	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1410. CR. MISC./6929/2021 304(B),34 A.BAIL	1	NILU PATHAK vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. RANJEET KUMAR MISHRA
1411. CR. MISC./6932/2021 452,341,307,34 A.BAIL	1	SHAILESH PANDIT @ SHAILESH KUMAR vs THE STATE OF BIHAR	ABUL KALAM	A.G.
1412. CR. MISC./6939/2021 420,406,34 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
1413. CR. MISC./6946/2021 a.bail A.BAIL	1	BHARAT RAJBHAR vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1414. CR. MISC./6948/2021 414 A.BAIL	1	SANJEET KUMAR @ BHANTA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1415. CR. MISC./6949/2021 188,120(B),34 A.BAIL	1	ABHISHEK CHAUDHARY vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	A.G.
1416. CR. MISC./6956/2021 399,402,414, A.BAIL	1	ABHISHEK JHA @ SAURABH JHA vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1417. CR. MISC./6964/2021 406,420,384,506,1 A.BAIL	1	CHHATHU SAH @ CHHATHU LAL SAH vs THE STATE OF BIHAR	RATNAKAR AMBASTHA	A.G.
1418. CR. MISC./6965/2021 147,148,149,341,3 A.BAIL	1	NATHAN YADAV vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
1419. CR. MISC./7891/2021 341,323,307,504,3 A.BAIL	1	AJAY LAL RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1420. CR. MISC./7894/2021 30A A.BAIL	1	ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	PRASHANT SINHA	A.G.
1421. CR. MISC./7896/2021 cr. misc A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1422. CR. MISC./7897/2021 341,323,504,506,3 A.BAIL	1	HARI HAR PANDEY @ HARI JEE vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.

1423. CR. MISC./7910/2021 ANTICIPATORY BAIL A.BAIL	1 SURENDRA MAHTO@SUNIL MAHTO vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1424. CR. MISC./7911/2021 341,323,354(B),34 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
1425. CR. MISC./7915/2021 147,148,149,341,3 A.BAIL	1 UMAKANT SHARMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1426. CR. MISC./7917/2021 147,148,149,302 A.BAIL	1 MANOJ MANJHI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1427. CR. MISC./7918/2021 147,148,149,341,3 A.BAIL	1 RAMAKANT SHARMA @ RAMAKANT SINGH @ KARIMAN SINGH vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1428. CR. MISC./7919/2021 302 A.BAIL	1 MUNTUN RAM vs THE STATE OF BIHAR	PREM KUMAR PASWAN	A.G.
1429. CR. MISC./7922/2021 147,323,498(A),40 A.BAIL	1 SAHEBJADA @ SAHJAD @ SHAHEBJADA SHAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1430. CR. MISC./7924/2021 420,406,34 A.BAIL	1 MOST. DRAUPADI KUWAR @ MOST. DRAUPADI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1431. CR. MISC./7932/2021 false implication A.BAIL	1 LAXMAN DAS vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. BINOD KUMAR SINGH
1432. CR. MISC./7933/2021 302,120(B),34 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1433. CR. MISC./7940/2021 anticipatory bail A.BAIL	1 MD. RUSTAM vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
1434. CR. MISC./7941/2021 bail A.BAIL	1 RAVI RAI @ RAVI KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
1435. CR. MISC./7950/2021 304(B),34 A.BAIL	1 KAUSHALYA DEVI vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	A.G.
1436. CR. MISC./7951/2021 420 A.BAIL	1 DR. SURESH KUMAR SINGH vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
1437. CR. MISC./7952/2021 U/S 13 BHURN DEAT A.BAIL	1 MANTI DEVI vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.
1438. CR. MISC./7953/2021 307,326,302,34 A.BAIL	1 RAJPAL KUSHWAHA vs THE STATE OF BIHAR	SATYA RANJAN SINHA	A.G. LOKESH KUMAR SINGH
1439. CR. MISC./7954/2021 a.bail A.BAIL	1 KRISHNA PRASAD vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1440. CR. MISC./7956/2021 406,420,467,468,4 A.BAIL	1 RAMA SHANKAR SINGH @ RAM SHANKAR SINGH vs THE STATE OF BIHAR	BINOD KUMAR LABH SHYAMA KANT SINGH	S.D.SINGH YADAV (APP)
1441. CR. MISC./7958/2021 147,148,149,341,3 A.BAIL	1 BAIJU RAM @ BAIJNATH SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH NEERAJ KUMAR SINGH	SHAHEEN BEGUM ARJUN PD. KESHRI PRAMOD KUMAR ANIL KUMAR
1442. CR. MISC./7962/2021 498(A),34 A.BAIL	1 RITU RAJ vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. PRASHANT SINHA ROHAN VERMA
1443. CR. MISC./7963/2021 341,323,307,379,3 A.BAIL	1 AKHTARUN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1444. CR. MISC./7964/2021 304(B),120(B),34 A.BAIL	1 SALAMATI DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1445. CR. MISC./7966/2021 386,34 A.BAIL	1 MANISH UPADHYAY @ MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1446. CR. MISC./7968/2021 30A A.BAIL	1 BHOLA CHAUDHARY @ BHOLA PASI vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
1447. CR. MISC./7969/2021 447,386,506,34 A.BAIL	1 RATNESH KUMAR RAY @ RATNESH KUMAR YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
1448. CR. MISC./7970/2021 341,323,307,224,2 A.BAIL	1 ARUNDEV MANDAL vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.

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1449. CR. MISC./7972/2021 anticipatory bail A.BAIL	1	ABHIMANYU @ ABHINANDAN @ ABHIMANY KUMAR @ ABHIMNYU vs THE STATE OF BIHAR	PANKAJ KUMAR RAJ KISHORE ROY	A.G.
1450. CR. MISC./7975/2021 120(B),498(A),494 A.BAIL	1	MEHNDI TANTI @ MEHANTI TANTI @ MEDI MANDAL vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
1451. CR. MISC./7977/2021 30(a) A.BAIL	1	MALLU KUMAR @ AMIT KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR SINGH MOHIT RAJ ANKIT KUMAR SHANTANU KUMAR	A.G.
1452. CR. MISC./7978/2021 30A A.BAIL	1	VIRENDRA RAJBHAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1453. CR. MISC./7979/2021 15(c) A.BAIL	1	PRAMOD PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1454. CR. MISC./7982/2021 467,468,471,406,4 A.BAIL	1	SAURAV KUMAR vs THE STATE OF BIHAR	NISHANT KUMAR SINHA KRISHNA KANT TIWARI SANTOSH KUMAR	A.G.
1455. CR. MISC./7984/2021 304(B),201,34 A.BAIL	1	BIKRAM ADITYA @ BIKRAMADITYA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G.
1456. CR. MISC./7985/2021 147,,323,348,447, A.BAIL	1	NITESH KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1457. CR. MISC./7995/2021 147,148,149,323,3 A.BAIL	1	BHULENDRA BIN vs THE STATE OF BIHAR	PRAKRITITA SHARMA SHRI NANDAN PRASAD SINGH	A.G.
1458. CR. MISC./8003/2021 304,34 A.BAIL	1	SURENDRA PANDEY vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH	A.G.
1459. CR. MISC./8004/2021 30(a),41(1)(2) A.BAIL	1	BANTY SINGH @ PANKAJ KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1460. CR. MISC./8005/2021 341,323,324,307,3 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. JAY PRAKASH SINGH
1461. CR. MISC./8010/2021 323,341,379,307,4 A.BAIL	1	TARKESHWAR SINGH @ TARKESHWAR KUMAR SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G.
1462. CR. MISC./8011/2021 341,342,323,504,5 A.BAIL	1	SALMA BEGUM vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	A.G.
1463. CR. MISC./8012/2021 30A A.BAIL	1	SIKINDAR SAHANI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1464. CR. MISC./8019/2021 304(B),328,120(B) A.BAIL	1	SUPAN RAM vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1465. CR. MISC./8022/2021 447,341,323,324,3 A.BAIL	1	NAGO PANDIT @ NAGESHWAR PANDIT vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY PRAVEEN KUMAR	A.G.
1466. CR. MISC./8029/2021 147,148,149,323,3 A.BAIL	1	BISHNU RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1467. CR. MISC./8030/2021 498A A.BAIL	1	MANOJ YADAV @ MANOJ KR. YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1468. CR. MISC./8032/2021 147,148,149,341,3 A.BAIL	1	NAWAL MAHTO vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G. MUKESH KUMAR SHIVJEE SINGH
1469. CR. MISC./8033/2021 anticipatory bail A.BAIL	1	SURENDRA SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1470. CR. MISC./8039/2021 anticipatory bail A.BAIL	1	BHARAT SAH vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G. NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH
1471. CR. MISC./8040/2021 147,148,149,323,3 A.BAIL	1	MD. JAHID KHAN @JAHID KHAN vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK	A.G.
1472. CR. MISC./8041/2021 147,148,341,323,3 A.BAIL	1	VIKRAMA GIRI @ BIKRAMA GIRI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1473. CR. MISC./8046/2021 452,376,504 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.



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1474. CR. MISC./8047/2021 429,295A,120B,34 A.BAIL	1 ANSARUL HAQUE vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G
1475. CR. MISC./8048/2021 147,148,149,341,3 A.BAIL	1 YASHU PASWAN vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G
1476. CR. MISC./8050/2021 341,323,504,506,3 A.BAIL	1 SANTOSH KUMAR @ SANTOSH PANDEY vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	A.G
1477. CR. MISC./8051/2021 30A A.BAIL	1 ASLAM ANSARI vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G
1478. CR. MISC./8052/2021 302,392 A.BAIL	1 RUPESH SAHA @ RUPAISH SAO vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. BINOD KUMAR BINOD KUMAR BINOD KUMAR
1479. CR. MISC./8054/2021 30(A) A.BAIL	1 MOHAN CHOUDHARY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1480. CR. MISC./8061/2021 341,342,307,302,1 A.BAIL	1 JAGDISH KORGIYA vs THE STATE OF BIHAR	MD. JUBAIR ANSARI ARVIND KUMAR MD. JUBAIR ANSARI	A.G. SANJEEV KUMAR RAJEEV SHEKHAR
1481. CR. MISC./8062/2021 37-C A.BAIL	1 BAUBA CHOUDHARY @ BAUA CHOUDHARY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G
1482. CR. MISC./8063/2021 406,409,420,467,4 A.BAIL	1 PRAMOD KUMAR SAINI vs THE STATE OF BIHAR	BALRAM KAPRI ASHUTOSH KUMAR	A.G.
1483. CR. MISC./8064/2021 143,353,504 A.BAIL	1 ROCKY RAI @ ROCKY RAJ vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	A.G.
1484. CR. MISC./8065/2021 406,409,420,34 A.BAIL	1 RABINDRA RAM vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA RAMESHWAR THAKUR, MITHILESH KUMAR	A.G
1485. CR. MISC./8067/2021 341,323,307,379,5 A.BAIL	1 PRAKHAR KUMAR @ MUNNA vs THE STATE OF BIHAR	RABI BHUSHAN	A.G.
1486. CR. MISC./8068/2021 anticipatory bail A.BAIL	1 SURESH RAI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G
1487. CR. MISC./8069/2021 30A A.BAIL	1 PRINCE KUMAR @ BHIM KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1488. CR. MISC./8071/2021 U/S 3,4 DIAN ACT. A.BAIL	1 BHIM MURMU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1489. CR. MISC./8073/2021 147,363,366,452,3 A.BAIL	1 SAKINA DEVI @ SAKINA KUMARI vs THE STATE OF BIHAR	ABUL KALAM	A.G.
1490. CR. MISC./8075/2021 272,273 A.BAIL	1 DABLU KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G.
1491. CR. MISC./8077/2021 457,380,411 A.BAIL	1 DHIREN SHARMA vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1492. CR. MISC./8078/2021 341,323,324,325,3 A.BAIL	1 RAJU RAM MANJHI @ RAJARAM MANJHI vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G
1493. CR. MISC./8079/2021 147,149,341,323,3 A.BAIL	1 JATA RAI ALIAS JATASHANKAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
1494. CR. MISC./8080/2021 30A A.BAIL	1 ABHAY KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1495. CR. MISC./8081/2021 302,201,34 A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.
1496. CR. MISC./8082/2021 147,149,341,323,5 A.BAIL	1 AMARJEET SAH @ AMARJEET KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G
1497. CR. MISC./8084/2021 30A A.BAIL	1 RAJU YADAV@RAJU KUMAR YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G
1498. CR. MISC./8085/2021 anticipatory bail A.BAIL	1 KRISHNA KUMAR SINGH @ DHANNA vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH MADHAV RAJ RIZWANUL JAMA KHAN	A.G.

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1499. CR. MISC./8086/2021 188,379 A.BAIL	1	BINOD YADAV @ VINOD YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1500. CR. MISC./8087/2021 147,148,149,341,3 A.BAIL	1	CHATTU RAM vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1501. CR. MISC./8090/2021 30A A.BAIL	1	SUDHIR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1502. CR. MISC./8091/2021 420 A.BAIL	1	KAMENDRA KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM MALAY KUMAR CHOUHARY	A.G.
1503. CR. MISC./8092/2021 135 A.BAIL	1	SANTOSH BHAGAT vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. SHREKANT SHARAN SINGH
1504. CR. MISC./8093/2021 7 A.BAIL	1	MANIR ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1505. CR. MISC./8094/2021 ANTICIPATORY bail A.BAIL	1	SUNIL KUMAR RAM vs THE STATE OF BIHAR	SUDHIR KUMAR RAJ AMARENDRA NARAYAN	A.G.
1506. CR. MISC./8098/2021 364,34 A.BAIL	1	MD WASIR ALAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. MRITYUNJAY KUMAR
1507. CR. MISC./8101/2021 27(D) A.BAIL	1	DEEPAK MANDAL vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1508. CR. MISC./8102/2021 420,409 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	RAVISH KUMAR VARMA RITESH VERMA	A.G.
1509. CR. MISC./8105/2021 392 A.BAIL	1	PRABHAT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH BAUYE JEE JHA (B.J. JHA) MD.KAMALUDDIN	A.G.
1510. CR. MISC./8106/2021 120B A.BAIL	1	RAJMANI DEVI @ RAJMANI KUMARI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1511. CR. MISC./8107/2021 147,148,149,341,3 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. MUKUL KUMARI
1512. CR. MISC./8108/2021 147,148,149,342,3 A.BAIL	1	VIKASH PASWAN vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. PRAVEEN KUMAR
1513. CR. MISC./8110/2021 120-B A.BAIL	1	GULSHAN KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
1514. CR. MISC./8111/2021 147,341,323,324,3 A.BAIL	1	AFTAB @ BABLOO @ AFTAB ALAM vs THE STATE OF BIHAR	MANISH KUMAR	A.G. RAMESH KUMAR SINGH
1515. CR. MISC./8113/2021 a.bail A.BAIL	1	MD. ARIF @ ARIF vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1516. CR. MISC./8115/2021 376,323,504,506,3 A.BAIL	1	MD UMAR ALI @ UMAR ALI @ KAIFI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
1517. CR. MISC./8116/2021 302,379,427,34 A.BAIL	1	DULARI @ HASEENA KHATOON vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
1518. CR. MISC./8117/2021 30(A) A.BAIL	1	ARBIND MANJHI @ AKHILESH MANJHI vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
1519. CR. MISC./9086/2021 143,323,379,354,5 A.BAIL	1	JUHI DEVI vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
1520. CR. MISC./9087/2021 30A A.BAIL	1	RAGHAV JHA vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1521. CR. MISC./9088/2021 anticipatory bail A.BAIL	1	VISHAL KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR MITHILESH KUMAR RAJ KRISHAN JHA	A.G.
1522. CR. MISC./9089/2021 30A A.BAIL	1	MADAN KUMAR @ MADAN PANDIT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1523. CR. MISC./9091/2021 30A A.BAIL	1	RAKESH DHANGAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1524. CR. MISC./9093/2021 147,149,341,323,3 A.BAIL	1	DHANNU CHAUDHARY @ DHANNU KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUHARY	A.G.

1525. CR. MISC./9097/2021 302,34 A.BAIL	1 SANNI KUMAR @ SUNY vs THE STATE OF BIHAR	AMIT KUMAR JHA SUNIT RANJAN	A.G. ALOK KUMAR JHA
1526. CR. MISC./9099/2021 498A,323,379,34 A.BAIL	1 SUBODH CHAUDHARY vs THE STATE OF BIHAR	RAJU PRASAD RAKESH KUMAR JHA MITHILESH KUMAR UPADHYAY	A.G.
1527. CR. MISC./9102/2021 148,149,341,323,3 A.BAIL	1 RAJESH KUMAR SINGH @ RAJESH SINGH vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	A.G. ARVIND KUMAR SINGH MUKUL JEE
1528. CR. MISC./9103/2021 a.bail A.BAIL	1 HARENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
1529. CR. MISC./9105/2021 a.bail A.BAIL	1 OM PRAKASH YADAV @ LALAN vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
1530. CR. MISC./9106/2021 147,148,149,323,3 A.BAIL	1 LALLU QURAIISHI vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
1531. CR. MISC./9111/2021 364,366A,34 A.BAIL	1 BHAGYA NARAYAN BHAGAT vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1532. CR. MISC./9125/2021 147,148,149,323,3 A.BAIL	1 KANAHIYA KUMAR BADAL @ SANJIT SANGA @ SANGA SANJIT @ KANHAIYA KUMAR BADAL vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA	A.G.
1533. CR. MISC./9137/2021 147,148,149,323,3 A.BAIL	1 GOPI KUMAR @ GOPI RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1534. CR. MISC./9139/2021 302,201,34, A.BAIL	1 KAILASH CHOUHAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1535. CR. MISC./9140/2021 30(a) A.BAIL	1 MANJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
1536. CR. MISC./9144/2021 363,366A,380,34, A.BAIL	1 SUJEET KUMAR vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
1537. CR. MISC./9147/2021 406,420 A.BAIL	1 PRIYANKA KUMARI @ KUMARI PRIYANKA RANI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1538. CR. MISC./9152/2021 307,323,324,341,3 A.BAIL	1 VIVEK KUMAR RAI @ VIVEK KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1539. CR. MISC./9154/2021 420,467,468,471,1 A.BAIL	1 MD. ANWAR ALI vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G.
1540. CR. MISC./9160/2021 20,22 A.BAIL	1 SATISH SAW vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G.
1541. CR. MISC./9168/2021 420,467,468,469,3 A.BAIL	1 CHAMPA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1542. CR. MISC./9178/2021 anticipatory bail A.BAIL	1 APPU SHARMA @ AMAR VISWKARMA vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
1543. CR. MISC./9179/2021 147,341,323,324,3 A.BAIL	1 YOGENDRA RAI @ YOGINDER RAY vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1544. CR. MISC./9181/2021 302,201,34, A.BAIL	1 SONU THAKUR @ SONU KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G.
1545. CR. MISC./9182/2021 30(A) A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
1546. CR. MISC./9184/2021 anticipatory bail A.BAIL	1 GAURAV SINGH @ ANKIT KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1547. CR. MISC./9186/2021 30(A) A.BAIL	1 RAGHVENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1548. CR. MISC./9188/2021 341,323,379,504,5 A.BAIL	1 MITHILESH KUMAR TATMA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1549. CR. MISC./9189/2021 30(a) A.BAIL	1 OMPRABHAT KUMAR VERMA @ OM PRABHAT KUMAR VERMA vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
1550. CR. MISC./9190/2021 272,273,120(B) A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1551. CR. MISC./9191/2021 376,511,380,504,3 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
1552. CR. MISC./9192/2021 30(a) A.BAIL	1 VINOD PASI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1553. CR. MISC./9193/2021 30(a) A.BAIL	1 RAVI SHANKAR KUMAR @ RAVI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.

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1554. CR. MISC./9198/2021 341,323,307,379,5 A.BAIL	1 BIDYA SAH vs THE STATE OF BIHAR	MANAGER SAH	A.G ASHOK KUMAR VARMA
1555. CR. MISC./9199/2021 anticipatory bail A.BAIL	1 UPENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1556. CR. MISC./9200/2021 272,273 A.BAIL	1 BHOLA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1557. CR. MISC./9202/2021 22,23,25 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	A.G.
1558. CR. MISC./9204/2021 304(B),201,120(B) A.BAIL	1 RAM AWADHESH YADAV vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	A.G.
1559. CR. MISC./9206/2021 25(1-B)A,26 A.BAIL	1 ASHOK CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1560. CR. MISC./9208/2021 30(A) A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1561. CR. MISC./9210/2021 30A A.BAIL	1 RAM HIRADAY MUKHIYA @ RAM HRIDAY MUKHIYA @ RAM HADAY MUKHIYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1562. CR. MISC./9212/2021 30(a) A.BAIL	1 SHANKAR MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1563. CR. MISC./9214/2021 467,468,420,406,3 A.BAIL	1 RUPESH KUMAR SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1564. CR. MISC./9217/2021 341,323,420,406,5 A.BAIL	1 ANIL KUMAR JHA vs THE STATE OF BIHAR	SATYENDRA PRASAD GIRIDHAR GOPAL TIWARY	A.G. GAGAN DEO YADAV VINOD KUMAR RAVI PRAKASH UDESHYA KUMAR YADAV
1565. CR. MISC./9218/2021 414,120(B) A.BAIL	1 BINAY SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1566. CR. MISC./9221/2021 272,273,34 A.BAIL	1 NAGENDRA SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1567. CR. MISC./9222/2021 302,34 A.BAIL	1 CHANO PASWAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1568. CR. MISC./9225/2021 406,420,120(B) A.BAIL	1 ALAMDAR YUSUF vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1569. CR. MISC./9227/2021 7 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
1570. CR. MISC./9232/2021 30A A.BAIL	1 TISHU SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1571. CR. MISC./9233/2021 147,148,149,323,5 A.BAIL	1 ARVIND YADAV @ ASHISH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1572. CR. MISC./9234/2021 328,302,34 A.BAIL	1 HARICHANDAR RAM @ HARISHCHANDAR RAM vs THE STATE OF BIHAR	SHRI NANDAN PRASAD SINGH	A.G.
1573. CR. MISC./9235/2021 120B, A.BAIL	1 SAILESH KUMAR MUKUL vs CENTRAL BUREAU OF INVESTIGATION THROUGH THE SUPT. OF POLICE AND HOB, ANTI- CORRUPTION BRANC,PATNA	PRASHANT KUMAR	K.N.SINGH(A.D.S.G)
1574. CR. MISC./9237/2021 147,148,149,323,3 A.BAIL	1 YUSHUF ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. SUMIT SHEKHAR PANDEY
1575. CR. MISC./9244/2021 498(A),304(B) A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1576. CR. MISC./9245/2021 147,148,149,307,3 IA- 1/2021 () A.BAIL	1 BABITA DEVI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR AJEET KUMAR	A.G. BIRENDRA KUMAR
1577. CR. MISC./9246/2021 341,323,307,504,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1578. CR. MISC./9249/2021 Anticipatory bail A.BAIL	1 JWALA SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.

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1579. CR. MISC./9256/2021 302,34 A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR A.G. ARVIND PRASAD SINGH
1580. CR. MISC./9263/2021 147,148,149,341,3 A.BAIL	1 ASHOK NATH YADAV @ ASHOK YADAV vs THE STATE OF BIHAR	RAJENDRA NATH SINHA A.G.
1581. CR. MISC./9265/2021 363,366A,34,376 A.BAIL	1 RUPA DEVI vs THE STATE OF BIHAR	BINOD KUMAR A.G. AMAR KUMAR SINGH
1582. CR. MISC./9267/2021 51, A.BAIL	1 HAJI MUSTAQUE @ MD. MUSHTAQUE ALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA A.G.
1583. CR. MISC./9271/2021 147,149,323,307, A.BAIL	1 SHARAD YADAV @ LALU YADAV @ LALU vs THE STATE OF BIHAR	PANKAJ KUMAR A.G. KAMLESH KUMAR PATHAK
1584. CR. MISC./9273/2021 30A A.BAIL	1 PRABHAKAR KUMAR @ RAHUL vs THE STATE OF BIHAR	BINOD KUMAR A.G.
1585. CR. MISC./9274/2021 anticipatory bail A.BAIL	1 RAMKESHWAR PRASAD vs THE STATE OF BIHAR	PARAS NATH A.G.
1586. CR. MISC./9276/2021 414 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR A.G. RAJ KISHOR PRASAD
1587. CR. MISC./9277/2021 364A,34 A.BAIL	1 GORELAL YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA A.G.
1588. CR. MISC./9278/2021 30A A.BAIL	1 NITESH YADAV @ NITISH YADAV @ NITESH KUMAR vs THE STATE OF BIHAR	NISHANT KUMAR SINHA A.G. TARUN KUMAR SHEKHAR ARVIND KUMAR
1589. CR. MISC./9280/2021 409,420 A.BAIL	1 VIDYANAND THAKUR vs THE STATE OF BIHAR	DHARMENDRA KUMAR A.G. RAJU
1590. CR. MISC./9281/2021 379,420 A.BAIL	1 SUJIT KUMAR @ SUJIT YADAV vs THE STATE OF BIHAR	HANS LAL KUMAR A.G.
1591. CR. MISC./9282/2021 anticipatory bail A.BAIL	1 NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY A.G.
1592. CR. MISC./9283/2021 147,443,341,323,3 A.BAIL	1 SURENDRA RAY @ SULINDAR RAY vs THE STATE OF BIHAR	SANTOSH KUMAR A.G. ANKUR PRAKASH SINHA DHANANJAI KUMAR SINGH JYOTI RANJAN JHA
1593. CR. MISC./9284/2021 341,323,354B,457, A.BAIL	1 LALJI SINGH vs THE STATE OF BIHAR	AJIT KUMAR A.G. DINKAR KUMAR
1594. CR. MISC./9285/2021 30A A.BAIL	1 PHULENA MAHTO vs THE STATE OF BIHAR	ADITYA NATH JHA A.G.
1595. CR. MISC./9286/2021 323,337,341,353,3 A.BAIL	1 BINDESAWAR KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA A.G. AJAY KUMAR VERMA
1596. CR. MISC./9287/2021 Anticipatory Bail A.BAIL	1 RAJENDRA PRASAD @ RAJENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH A.G. MUKUL JEE
1597. CR. MISC./9289/2021 323,324,341,307,5 A.BAIL	1 BUDHAN MANDAL vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH A.G.
1598. CR. MISC./9290/2021 20(B)(2) A.BAIL	1 DILIP CHAUHAN vs THE STATE OF BIHAR	SUDHIR KUMAR RAJ A.G.
1599. CR. MISC./9296/2021 392 A.BAIL	1 SADIR @ SHAH SADIR vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR A.G. MANISH KUMAR
1600. CR. MISC./9300/2021 30 A.BAIL	1 SHIV KUMAR PAL @ SIDDHI RAUT vs THE STATE OF BIHAR	PRAKASH CHANDRA A.G.
1601. CR. MISC./9304/2021 438 A.BAIL	1 RAUSHAN KUMAR @ BALIYA vs THE STATE OF BIHAR	PATANJALI RISHI A.G. PRERNA RISHI
1602. CR. MISC./9305/2021 269,270,188,308,3 A.BAIL	1 RANJEET MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR A.G.
1603. CR. MISC./9307/2021 341,323,376,511,3 A.BAIL	1 RANJAN CHAUDHARY @ RANJAN KR. CHAUDHARY vs THE STATE OF BIHAR	DR. RAJESH KUMAR A.G. SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA
1604. CR. MISC./9312/2021 420,467,468,471,1 A.BAIL	1 ANITA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G. SINGH
1605. CR. MISC./9315/2021 anticipatory bail A.BAIL	1 VIDYA SAGAR SINGH @ VIDY SAGAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH A.G.
1606. CR. MISC./9316/2021 304B,201,34 A.BAIL	1 BIPAT KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA A.G. GANDHI JAY RAM PRASAD NIRANJAN KUMAR SINGH

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1607. CR. MISC./9318/2021 anticipatory bail A.BAIL	1 VIKASH KUMAR @ VIKASH RAY vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1608. CR. MISC./9323/2021 147,149,341,323,3 A.BAIL	1 SHAMBHU JHA @ SHAMBHU KUMAR JHA vs THE STATE OF BIHAR	SAMEER RANJAN	A.G.
1609. CR. MISC./9325/2021 341,323,324,307,3 A.BAIL	1 KARAN MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1610. CR. MISC./9328/2021 379,411 A.BAIL	1 CHHOTU YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1611. CR. MISC./9330/2021 Anticipatory Bail A.BAIL	1 VILASH YADAV @ BILASH YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1612. CR. MISC./9337/2021 147,148,149,341,3 A.BAIL	1 SATISH YADAV vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	A.G.
1613. CR. MISC./9341/2021 147,149,341,323,5 A.BAIL	1 KESHWAR PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
1614. CR. MISC./9342/2021 498(A),304(B),34 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	RINA SINHA	A.G.
1615. CR. MISC./9345/2021 341,323,308,354,5 A.BAIL	1 MURARI KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
1616. CR. MISC./9346/2021 376,420,504,506,3 A.BAIL	1 VIJAY KUMAR SAH @ VIJAY KUMAR @ MANJAY GUPTA vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
1617. CR. MISC./9347/2021 41,47,30(a),38(i) A.BAIL	1 VIKKY YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1618. CR. MISC./9348/2021 147,148,149,341,3 A.BAIL	1 KAMLESH PRASAD @ KAMLESH SINGH vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
1619. CR. MISC./10399/2021 anticipatory bail A.BAIL	1 CHHOTU KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1620. CR. MISC./10400/2021 447,323,427,498(A) A.BAIL	1 PUNAM DEVI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1621. CR. MISC./10403/2021 341,323,307,354,3 A.BAIL	1 BASHIST YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
1622. CR. MISC./10404/2021 188,269,270,271,3 A.BAIL	1 RAVI RANJAN KUMAR @ RAVI RANJAN KUMAR THAKUR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1623. CR. MISC./10405/2021 341,323,498(A),50 A.BAIL	1 DIWAKAR TIWARY vs THE STATE OF BIHAR	RANJAY KUMAR SINGH ADITYA KUMAR	A.G.
1624. CR. MISC./10408/2021 30(a) A.BAIL	1 GUPTESHWAR PRASAD vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	A.G.
1625. CR. MISC./10410/2021 a.bail A.BAIL	1 BHARAT SAHNI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1626. CR. MISC./10412/2021 30(A) A.BAIL	1 MD JAGEER vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1627. CR. MISC./10413/2021 147,448,323,324,3 A.BAIL	1 SIBU YADAV @ SUBHASH KUMAR vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1628. CR. MISC./10417/2021 341,323,307,504,5 A.BAIL	1 RANVIJAY SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
1629. CR. MISC./10419/2021 341,342,323,379,3 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
1630. CR. MISC./10420/2021 341,323,325,307,3 A.BAIL	1 DINESH SAHNI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1631. CR. MISC./10423/2021 ANTICIPATORY BAIL A.BAIL	1 MADHESHWAR PRASAD @ MADHESHWAR YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1632. CR. MISC./10429/2021 272,273,34 A.BAIL	1 DURGA SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1633. CR. MISC./10431/2021 341,323,504,307,3 A.BAIL	1 SURESH PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1634. CR. MISC./10434/2021 30A A.BAIL	1 BABA MANJHI @ PAWAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1635. CR. MISC./10435/2021 341,323,354,307,3 A.BAIL	1 LAL BABU SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
1636. CR. MISC./10436/2021 apprehension of a A.BAIL	1 MANOHAR RAI vs THE STATE OF BIHAR	NITYANAND	A.G.

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1637. CR. MISC./10438/2021 Anticipatory bail A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
1638. CR. MISC./10440/2021 272,273, A.BAIL	1 RAM EKBAL SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G
1639. CR. MISC./10443/2021 ANTICIPATORY BAIL A.BAIL	1 VISHAL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G
1640. CR. MISC./10445/2021 438(A),305,317,12 A.BAIL	1 MD.SAHEB @ SAHEB MIAN vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
1641. CR. MISC./10447/2021 420 A.BAIL	1 JAWAHAR SAH vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
1642. CR. MISC./10452/2021 420,406,323,504,3 A.BAIL	1 SHAWAN KUMAR RAUNIYAR vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
1643. CR. MISC./10454/2021 304b,201,34 A.BAIL	1 NIRAJ KUMAR @ DHIRAJ SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
1644. CR. MISC./10458/2021 anticipatory bail A.BAIL	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	A.G
1645. CR. MISC./10463/2021 302,201,120B A.BAIL	1 RAJESH SAW @ RAJESH GUPTA vs THE STATE OF BIHAR	RATAN KUMAR SINHA	A.G
1646. CR. MISC./10466/2021 341,342,323,353,5 A.BAIL	1 MD. KUDDUS vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1647. CR. MISC./10468/2021 302,34 A.BAIL	1 BANKE SINGH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ALOK CHANDRA	A.G.
1648. CR. MISC./10474/2021 341,323,324,307,3 A.BAIL	1 NASARUDDIN vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	A.G.
1649. CR. MISC./10477/2021 143,341,323,379,3 A.BAIL	1 PALAT YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	A.G
1650. CR. MISC./10483/2021 147,148,149,341,3 A.BAIL	1 JAI RAM PASWAN vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G
1651. CR. MISC./10484/2021 147,148,188,269,2 A.BAIL	1 ANIRUDHA GOSAIN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1652. CR. MISC./10496/2021 341,323,324,308,5 A.BAIL	1 RAZIK RAZA @ SUFIYAN vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA PRASHANT KUMAR CHOUHARY RANJEET PATEL	A.G
1653. CR. MISC./10497/2021 30A A.BAIL	1 ANIRUDH KUMAR @ ANIRUDH PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G
1654. CR. MISC./10499/2021 115 A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1655. CR. MISC./10501/2021 272,273, A.BAIL	1 MD RAIS vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G
1656. CR. MISC./10502/2021 147,148,149,341,3 A.BAIL	1 LAKSHMAN PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
1657. CR. MISC./10505/2021 366A A.BAIL	1 PAPPU YADAV @ ASHISH RAJ vs THE STATE OF BIHAR	VIJAY KUMAR SINHA	A.G.
1658. CR. MISC./10510/2021 406,409,420,120B, A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1659. CR. MISC./10512/2021 147,148,149,341,3 A.BAIL	1 ISRAIL MIYAN vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1660. CR. MISC./10513/2021 272,273,34, A.BAIL	1 ABDHESH YADAV @ ABDHESH K YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G
1661. CR. MISC./10514/2021 341,342,323,354,3 A.BAIL	1 PRABHU SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1662. CR. MISC./10515/2021 272,273,34 A.BAIL	1 BACHCHAN SAHNI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1663. CR. MISC./10518/2021 30A,32-2,41-1 A.BAIL	1 RAJA SINGH @ RAJ KUMAR RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
1664. CR. MISC./10520/2021 30A,36,41-I-II A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD RAGHAW KUMAR	A.G.
1665. CR. MISC./10521/2021 341,323,325,337,3 A.BAIL	1 SHIVSHANKAR RAI vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1666. CR. MISC./10523/2021 302,304 A.BAIL	1 PALAT SINGH vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.

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1667. CR. MISC./10526/2021 8,20(B)(II)(C) A.BAIL	1	BABLU SINGH @ BABLU KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
1668. CR. MISC./10527/2021 420,467,468,34 A.BAIL	1	AMARENDRA KUMAR SRIVASTAVA vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. DHURENDRA KUMAR
1669. CR. MISC./10528/2021 147,148,149,341,3 A.BAIL	1	NEEL YADAV @ KUMAR NEEL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1670. CR. MISC./10530/2021 341,342,323,307,4 A.BAIL	1	ARUN RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. MANOJ KUMAR
1671. CR. MISC./10531/2021 30A,41-I A.BAIL	1	SINGHESHWAR SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
1672. CR. MISC./10532/2021 143,323,379,354,5 A.BAIL	1	SUBASH SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
1673. CR. MISC./10535/2021 30A,41-1 A.BAIL	1	AKHILESH KUMAR ASTHANA vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	A.G.
1674. CR. MISC./10539/2021 30(A),(B),37(B),( A.BAIL	1	AJIT CHAUDHARY vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIKRAMADIT	A.G.
1675. CR. MISC./10541/2021 30,30(A) A.BAIL	1	NAND KISHORE RAY vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1676. CR. MISC./10544/2021 302,120B A.BAIL	1	SKEN BIND @ SKAND BIND vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
1677. CR. MISC./10553/2021 341,323,324,307,5 A.BAIL	1	MD. SAFI AHMED ANSARI @ MD. SHAFI AHMED vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1678. CR. MISC./10571/2021 147,149,341,323,3 A.BAIL	1	SABBO KHATOON vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1679. CR. MISC./10579/2021 341,323,504,506,3 A.BAIL	1	RITA DEVI vs THE STATE OF BIHAR	KAMESHWAR SINGH RAJNITI PRASAD SALONI SINHA	A.G. LAL BAHADUR SINGH DHANESHWAR PRASAD GUPTA ASHOK KUMAR
1680. CR. MISC./10581/2021 414 A.BAIL	1	GUDDU KUMAR @ GUDDU MAHTO vs THE STATE OF BIHAR	SURAJ KUMAR	A.G.
1681. CR. MISC./10594/2021 30(A) A.BAIL	1	BIMLESH KUMAR @ BIMLESH KUMAR YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1682. CR. MISC./10639/2021 30A A.BAIL	1	SINTU KUMAR SINGH@SINTU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1683. CR. MISC./10641/2021 438 A.BAIL	1	AMIT KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
1684. CR. MISC./10656/2021 414,34 A.BAIL	1	VIMALA DEVI @ VIMALA KUMARI vs THE STATE OF BIHAR	JAY PRAKASH SINGH OM PRAKASH SINGH	BRAJENDRA NATH PANDEY
1685. CR. MISC./10658/2021 447,341,323,324,3 A.BAIL	1	PINTU KUMAR THAKUR @ PINTU THAKUR vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	ANIL KUMAR SINGH NO. 1
1686. CR. MISC./10662/2021 420,379,467,468,4 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	BINOD KUMAR
1687. CR. MISC./10664/2021 272,273,414,34 A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1688. CR. MISC./10671/2021 147,148,149,341,3 A.BAIL	1	PUNDEV SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1689. CR. MISC./10672/2021 120B,147,148,149, A.BAIL	1	SANJIT DAS vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
1690. CR. MISC./10681/2021 ANTICIPATORY BAIL A.BAIL	1	LAL MOHAN PASWAN vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1691. CR. MISC./10685/2021 30A A.BAIL	1	DHIRAJ KUMAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	A.G.
1692. CR. MISC./10688/2021 7 A.BAIL	1	MANOJ KUMAR GUPTA vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI PREETY KUNWAR	A.G.



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1693. CR. MISC./10692/2021 30A A.BAIL	1 JITAN KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND SHAMBHU KUMAR, AJAY KUMAR	A.G.
1694. CR. MISC./10697/2021 323,506,420,467,4 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	KANHAIYA KISHORE (APP)
1695. CR. MISC./10700/2021 419,420,34, A.BAIL	1 SURESH DAS @ SURESH RAVIDAS vs THE STATE OF BIHAR	PRATAP SHARMA	KANHAIYA KISHORE (APP100)
1696. CR. MISC./10703/2021 341,323,324,307,3 A.BAIL	1 RUDAL MAHTO vs THE STATE OF BIHAR	DINESH JHA	A.G.
1697. CR. MISC./10705/2021 341,323,354,307,4 A.BAIL	1 UPENDRA MAHTO @ UPENDRA KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR PRASOON SINHA	KANHAIYA KISHORE (APP100)
1698. CR. MISC./10713/2021 147,148,149,323,3 A.BAIL	1 VINA DEVI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	A.G.
1699. CR. MISC./10724/2021 341,323,504,354,4 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
1700. CR. MISC./10728/2021 135 A.BAIL	1 SANTOSH KUMAR VERMA @ SANTOSH KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
1701. CR. MISC./10736/2021 30(A) A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA SUNIL SRIVASTAVA	A.G.
1702. CR. MISC./10745/2021 272,273 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIKRAMADIT	A.G.
1703. CR. MISC./10747/2021 498A A.BAIL	1 MD NIZAMUDDIN vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1704. CR. MISC./10750/2021 147,148,149,341,3 A.BAIL	1 JEET BAHADUR SINGH @ JEET BAHADUR KUSHWAHA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1705. CR. MISC./10751/2021 307,147,148,149,3 A.BAIL	1 UDAY NARAYAN SINGH @ BIRENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1706. CR. MISC./10753/2021 272,273 A.BAIL	1 BINOD MEHTA @ BINOD MAHTO vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1707. CR. MISC./10754/2021 376(DA),341,323,5 A.BAIL	1 HEMANT KUMAR vs THE STATE OF BIHAR	SUBHASH CHANDRA BOSE	A.G.
1708. CR. MISC./10755/2021 341,323,324,32,32 A.BAIL	1 RAM PRASAD MAHTO vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	
1709. CR. MISC./10758/2021 anticipatory bail A.BAIL	1 RAJESH KUMAR @ RAJENDRA PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR JHA SHRUTI SINHA	A.G.
1710. CR. MISC./10760/2021 7 A.BAIL	1 CHANDRADEO RAI vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1711. CR. MISC./10771/2021 302,307,34,120(B) A.BAIL	1 BRAJESH KUMAR @ BAIJNATH KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH
1712. CR. MISC./10773/2021 147,148,149,341,3 A.BAIL	1 RAJ KUMAR MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
1713. CR. MISC./10775/2021 304(B),34 A.BAIL	1 RATNESH KUMAR @ RATNESH SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1714. CR. MISC./10776/2021 U/S 3,4 DIAN ACT. A.BAIL	1 SUNIL CHAUDHARY @ SUNIL KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1715. CR. MISC./10778/2021 341,323,324,325,3 A.BAIL	1 KAJAL KUMARI vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
1716. CR. MISC./10779/2021 498A,406,323,34 A.BAIL	1 RAVI SHANKAR PRASAD vs THE STATE OF BIHAR	PRASHANT KUMAR HARSH ANUJ	JAGDHAR PRASAD
1717. CR. MISC./10780/2021 392 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	PRATAP SHARMA	BINOD KUMAR
1718. CR. MISC./10786/2021 147,149,341,323,3 A.BAIL	1 MD. SHAKEEL vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.

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1719. CR. MISC./12131/2021 341,323,324,307,3 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	A.G.
1720. CR. MISC./12133/2021 323,341,354,379,5 A.BAIL	1 SUDDU SAH @ SUDDU KUMAR @ SUDU KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1721. CR. MISC./12135/2021 323,341,379,307,5 A.BAIL	1 BIRENDRA PASWAN vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA	A.G.
1722. CR. MISC./12137/2021 147,148,149,341,3 A.BAIL	1 SUNIL DAS vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1723. CR. MISC./12139/2021 188,272,273,269,2 A.BAIL	1 KAMLESHWARI YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1724. CR. MISC./12140/2021 30A,D A.BAIL	1 DILIP CHOUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1725. CR. MISC./12142/2021 302,120B,201 A.BAIL	1 KISHUN SINGH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
1726. CR. MISC./12143/2021 30(a) A.BAIL	1 AJIT KUMAR @ AJEET MAHTO vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1727. CR. MISC./12144/2021 25(1-b)a,26,35 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY NISHIKANT	A.G.
1728. CR. MISC./12145/2021 467,468,406,420,3 A.BAIL	1 SABITA RANI vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA	A.G.
1729. CR. MISC./12147/2021 341,323,307,504,3 A.BAIL	1 SADDAM HUSSAIN vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1730. CR. MISC./12152/2021 Anticipatory bail A.BAIL	1 ANIL KUMAR @ ANIL KUMAR CHAUDHARY vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
1731. CR. MISC./12157/2021 15 A.BAIL	1 KUNDAN SINGH vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
1732. CR. MISC./12158/2021 30(A),(C) A.BAIL	1 KAILASH CHOUDHARY vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1733. CR. MISC./12159/2021 30(a) A.BAIL	1 RAJ KUMAR SAHANI @ RAJ KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
1734. CR. MISC./12164/2021 30A A.BAIL	1 GUDDU @ JANGALI @ RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	GIRIDHAR GOPAL TIWARY ARVNENDRA KUMAR THAKUR	NITYANAND
1735. CR. MISC./12165/2021 341,323,504,506,3 A.BAIL	1 SINTU JHA @ SANTU JHA vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
1736. CR. MISC./12166/2021 498-A,494 A.BAIL	1 SURAJ SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1737. CR. MISC./12167/2021 147,148,149,342,3 A.BAIL	1 MD.ZOBAIR @ MD. JUBER @ MD. JUBAIR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	ZAINUL ABEDIN
1738. CR. MISC./12168/2021 341,323,307,324,3 A.BAIL	1 JANARDAN BHAGAT @ JANARDAN KUSHAWAHA vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
1739. CR. MISC./12171/2021 409 A.BAIL	1 PUNAM DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1740. CR. MISC./12173/2021 147,148,186,188,3 A.BAIL	1 MANTU RAM vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
1741. CR. MISC./12174/2021 anticipatory bail A.BAIL	1 AMRESH KUMAR SINGH @ AMRESH KUMAR MISHRA @ TULLU SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.
1742. CR. MISC./12177/2021 147,149,323,341,3 A.BAIL	1 SANTOSH YADAV @ SANTOSH KUMAR NANDAN vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	CHANDRA SEN PRASAD SINGH
1743. CR. MISC./12181/2021 anticipatory bail A.BAIL	1 RAJA SAHNI @ RAJA KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.
1744. CR. MISC./12183/2021 498A,34, A.BAIL	1 FARHAN WASI ALAM @ FARHAN WASI AHMAD vs THE STATE OF BIHAR	MD. MUSHTAQUE ALAM MD. HARUN QUARESHI	UDAY CHAND PRASAD PRAMOD KUMAR
1745. CR. MISC./12187/2021 406,409,420,34 A.BAIL	1 DIP NARAYAN SARDAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH SANJAY KUMAR @ S.K.	A.G.

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1746. CR. MISC./12188/2021 304 A.BAIL	1 JUGESHWAR SINGH @ JUGAL SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	RANA RANDHIR SINGH DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
1747. CR. MISC./12189/2021 341,323,324,307,3 A.BAIL	1 LAXUMAN BHAGAT @ LAXMAN BHAGAT vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	ZAINUL ABEDIN
1748. CR. MISC./12192/2021 anticipatory bail A.BAIL	1 LAXMAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1749. CR. MISC./12193/2021 341,323,324,379,5 A.BAIL	1 SANJAY KUMAR @ SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	SANJAY KUMAR SINGH
1750. CR. MISC./12197/2021 147,148,149,341,3 A.BAIL	1 BACHCHA SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	RAJESH KUMAR
1751. CR. MISC./12198/2021 30(a) A.BAIL	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1752. CR. MISC./12203/2021 147,148,323,324,3 A.BAIL	1 MD. MOKHTAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1753. CR. MISC./12204/2021 341,323,366A,504, A.BAIL	1 MANTI DEVI vs THE STATE OF BIHAR	NARENDRA KUMAR	ANIL PRASAD SINGH
1754. CR. MISC./12205/2021 120B A.BAIL	1 GANGARAM vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
1755. CR. MISC./12207/2021 498(A),406,34 A.BAIL	1 SUBODH KUMAR GUPTA @ SUBODH GUPTA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1756. CR. MISC./12209/2021 147,148,149,283,1 A.BAIL	1 GURUDEV SAH vs THE STATE OF BIHAR	MADHAV JHA	A.G.
1757. CR. MISC./12212/2021 272,273,341,323,3 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
1758. CR. MISC./12213/2021 461,379 A.BAIL	1 MITHO @ MITHILESH YADAV vs THE STATE OF BIHAR	BISHWESHVAR RAM	A.G.
1759. CR. MISC./12215/2021 30,30(A) A.BAIL	1 NIKKI KUMAR @ NICKY KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
1760. CR. MISC./12219/2021 304 A.BAIL	1 MANOJ THAKUR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1761. CR. MISC./12220/2021 406,420,467,468,3 A.BAIL	1 MUNNA SHANKAR SINGH vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW KAMAL KISHORE SINGH AMRENDRA KUMAR SHRIVASTAWA	A.G ANGAD KUNWAR SURENDRA KUMAR MISHRA AMIT KASHYAP
1762. CR. MISC./12221/2021 341,323,324,326,5 A.BAIL	1 MAYA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1763. CR. MISC./12224/2021 419,420,120(B) A.BAIL	1 RAMCHANDRA RAVIDAS vs THE STATE OF BIHAR (THROUGH VIGILANCE) BHAGALPUR	JAGANNATH PRASAD	A.G.
1764. CR. MISC./12225/2021 Apprehension of a A.BAIL	1 SANDEEP SHARMA @ SANDEEP KUMAR SHARMA vs THE STATE OF BIHAR	RAMESHWAR SINGH	A.G ABHISHEK KUNAL RANJAN
1765. CR. MISC./12226/2021 302,201,34, A.BAIL	1 ANMOL JHA vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G
1766. CR. MISC./12227/2021 302,34 A.BAIL	1 RANJIT JAISWAL @ PANCHAM KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
1767. CR. MISC./12229/2021 Anticipatory bail A.BAIL	1 RAMESH MANJHI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
1768. CR. MISC./12231/2021 30(a),41(2) A.BAIL	1 UMASHANKAR PANDEY vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
1769. CR. MISC./12238/2021 147,149,353,427,3 A.BAIL	1 SURENDRA YADAV @ SURENDRA PRASAD vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1770. CR. MISC./12239/2021 304B,34 A.BAIL	1 SHANKAR PASWAN vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.

1771. CR. MISC./12241/2021 147,149,341,323,3 A.BAIL	1 MANOJ TIWARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2 SUNIL KUMAR	A.G.
1772. CR. MISC./12244/2021 306,34, A.BAIL	1 SHAHID ANSARI vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1773. CR. MISC./12249/2021 341,323,147,148,3 A.BAIL	1 AKASH SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1774. CR. MISC./12251/2021 anticipatory bail A.BAIL	1 MUKESH KUMAR KUSHWAHA @ MUKESH KR. KUSHWAHA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1775. CR. MISC./12252/2021 498A,376,34 A.BAIL	1 SANJAY RAY vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
1776. CR. MISC./12253/2021 272,273 A.BAIL	1 SANJAY DAS vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1777. CR. MISC./12254/2021 147,148,149,34132 A.BAIL	1 JAWAHAR YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1778. CR. MISC./12255/2021 341,323,379,506,3 A.BAIL	1 NIRAJ KUMAR vs THE STATE OF BIHAR	NITESH KUMAR LAKSHMI KANT TIWARY	A.G.
1779. CR. MISC./12257/2021 30A,41-1 A.BAIL	1 MD. NAZIBULLAH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1780. CR. MISC./12259/2021 304,34 A.BAIL	1 DOMANI DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1781. CR. MISC./12260/2021 302,201,34, A.BAIL	1 MD MUKATAR ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
1782. CR. MISC./12261/2021 30(A) A.BAIL	1 CHANDNI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANOJ KUMAR	A.G.
1783. CR. MISC./12262/2021 147,148,149,212,3 A.BAIL	1 HARENDRA RAJ @ HARENDRA KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.
1784. CR. MISC./12263/2021 341,323,354,379,4 A.BAIL	1 MD. SALAMGIR vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1785. CR. MISC./12264/2021 409,420,467,468,1 A.BAIL	1 DEEPAK KUMAR SIHGH vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
1786. CR. MISC./12265/2021 30A A.BAIL	1 BHADAI RAI @ RAJESHWAR RAY vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1787. CR. MISC./12266/2021 420,468,471,120(B A.BAIL	1 KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	AKHILESHWAR PANDEY SANDEEP KUMAR	AJAY MISHRA
1788. CR. MISC./12267/2021 420, A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	UDAY PRASAD SINGH JAGANNATH PRASAD	A.G.
1789. CR. MISC./12270/2021 143,341,323,307,4 A.BAIL	1 KESHO CHOUDHARY vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR RAJIV RANJAN	A.G.
1790. CR. MISC./12273/2021 30A A.BAIL	1 SURENDRA SAH @ SURENDRA KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
1791. CR. MISC./12274/2021 147,148,149,341,3 A.BAIL	1 JAI MALA DEVI @ MALA DEVI vs THE STATE OF BIHAR	PRABHAKAR KUMAR	KALYAN SHANKAR
1792. CR. MISC./12277/2021 30A,41 A.BAIL	1 SHANKAR KUMAR RAM @ SHANKAR KUMAR @ SHANKAR SINGH vs THE STATE OF BIHAR	BHAVESH KUMAR JITENDRA KUMAR	A.G.
1793. CR. MISC./12278/2021 anticipatory bail A.BAIL	1 KRISHNA MURARI GUPTA vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G. VIJAY KRISHNA TIWARY
1794. CR. MISC./12279/2021 341,323,447,504,5 A.BAIL	1 MD. MISTER @ MD. MISTER ALAM vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
1795. CR. MISC./12280/2021 379, A.BAIL	1 SAHJADA @ SHAHJADA TALIB vs THE STATE OF BIHAR	MD. ASLAM ANSARI JAWED AHMAD	A.G.
1796. CR. MISC./12281/2021 147,148,149,452,3 A.BAIL	1 MAHESH SAH vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1797. CR. MISC./12282/2021 272,273 A.BAIL	1 DASHRATH MAHTO vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1798. CR. MISC./12284/2021 anticipatory bail A.BAIL	1 MD. MUSTAFA KHAN @ MUSTAFA KHAN vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA	A.G.

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1799. CR. MISC./12286/2021 341,323,504,307,3 A.BAIL	1 SHIVANAND TIWARI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAJESH KUMAR	RABINDRA KUMAR
1800. CR. MISC./12287/2021 anticipatory bail A.BAIL	1 RAJU MIA vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
1801. CR. MISC./12288/2021 498A,34 A.BAIL	1 ANIL RANJAN @ AMIT RANJAN @ MANISH KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. DHURENDRA KUMAR
1802. CR. MISC./12291/2021 30A A.BAIL	1 MITHLESH RAI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1803. CR. MISC./12296/2021 419,420,467,468,4 A.BAIL	1 TANKUM SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR RAJIV RANJAN	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI MANOJ KUMAR
1804. CR. MISC./12299/2021 366,34 A.BAIL	1 MANISH KUMAR GUPTA @ CHANDAN KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G. VASANT VIKAS
1805. CR. MISC./12302/2021 30A A.BAIL	1 KUNDAN MAHTO vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
1806. CR. MISC./12303/2021 30A,32(2) A.BAIL	1 PAWAN THAKUR vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA	A.G.
1807. CR. MISC./12304/2021 302,34 A.BAIL	1 SHAMI ALAM vs THE STATE OF BIHAR	RINA SINHA	A.G.
1808. CR. MISC./12305/2021 That from the per A.BAIL	1 KALAWATI DEVI vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1809. CR. MISC./12306/2021 323,498A,34 A.BAIL	1 ASHISH KANT MURARI @ ASHISH KANT vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1810. CR. MISC./12307/2021 341,323,324,307,3 A.BAIL	1 MANSOOR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	A.G.
1811. CR. MISC./12309/2021 420 A.BAIL	1 SANJAY KUMAR @ SANJAY PASWAN vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1812. CR. MISC./12312/2021 406,420,467,468 A.BAIL	1 SMT. PINKI KUMARI vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
1813. CR. MISC./12314/2021 304(B) A.BAIL	1 SANTOSH RAI vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
1814. CR. MISC./12315/2021 413,414,467,468,4 A.BAIL	1 TIRLOKI YADAV vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G.
1815. CR. MISC./12319/2021 147,148,149,341,3 A.BAIL	1 RAM VILASH SAH vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ARJUN PRASAD	ARUN KUMAR PANDEY
1816. CR. MISC./12320/2021 341,504,308,323,3 A.BAIL	1 SANTOSH CHAUDHARY vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G. SUDHANSHU SHEKHAR
1817. CR. MISC./12322/2021 498(A),406 A.BAIL	1 KUMOD KUMAR MISHRA vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G.
1818. CR. MISC./12323/2021 273,427,379,411 A.BAIL	1 RAJIV KUMAR YADAV vs THE STATE OF BIHAR	SWEETY SINHA DR. MANOJ KUMAR	ZAINUL ABEDIN
1819. CR. MISC./13175/2021 341,323,384,307,5 A.BAIL	1 RAJU MANDAL @ RAJ KUMAR @ RAJU KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1820. CR. MISC./13177/2021 30(a) A.BAIL	1 ANUJ YADAV @ ANUJ KUMAR YADAV @ ANUJ KUMAR vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
1821. CR. MISC./13178/2021 498A,323,504 A.BAIL	1 PAPPU GIRI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1822. CR. MISC./13179/2021 anticipatory bail A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1823. CR. MISC./13181/2021 120B A.BAIL	1 PRINCE KUMAR @ NAGA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1824. CR. MISC./13186/2021 394 A.BAIL	1 GOLU @ GOLU KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1825. CR. MISC./13187/2021 323,366(A),34 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
1826. CR. MISC./13188/2021 379 A.BAIL	1 MUKESH KUMAR @ MUKESH SHARMA vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.

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1827. CR. MISC./13189/2021 363,366(A) A.BAIL	1	LALAN KUMAR @ LALAN KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1828. CR. MISC./13190/2021 30A A.BAIL	1	MUNNA KUMAR SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SWATI KUMARI SADHNA SUMAN	A.G.
1829. CR. MISC./13194/2021 304-B,201,34 A.BAIL	1	BRAJ MOHAN SAHNI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1830. CR. MISC./13195/2021 147,148,149,341,3 A.BAIL	1	KAPIL YADAV @ KAPIL KUMAR vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
1831. CR. MISC./13196/2021 37C A.BAIL	1	MD. IBRAN vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1832. CR. MISC./13197/2021 147,148,149,188,2 A.BAIL	1	SUNAINA DEVI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1833. CR. MISC./13198/2021 47A A.BAIL	1	KISHORE CHOUDHARY @ RAJ KISHORE CHOUDHARY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1834. CR. MISC./13200/2021 341,323,324,307,5 A.BAIL	1	CHANDAN KUMAR GUPTA vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1835. CR. MISC./13202/2021 341,323,448,366,3 A.BAIL	1	SURESH PRASAD vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1836. CR. MISC./13204/2021 363,366(A),120(B) A.BAIL	1	LADDU DHOBI @ SAHIL DHOBI vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
1837. CR. MISC./13205/2021 147,148,149,341,3 A.BAIL	1	BARUN YADAV vs THE STATE OF BIHAR	HARE KRISHNA PRASAD ASHOK KUMAR MANOJ KUMAR PANDEY	A.G.
1838. CR. MISC./13206/2021 342,323,379,406,4 A.BAIL	1	RAJESH KUMAR SONI @ RAJESH KUMAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G.
1839. CR. MISC./13207/2021 Anticipatory bail A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1840. CR. MISC./13214/2021 341,323,379,498(A) A.BAIL	1	CHANDRADEEP YADAV @ BHOLA YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA RANJAN KUMAR SRIVASTAVA	A.G. AVINASH SANJEEV KUMAR
1841. CR. MISC./13215/2021 25(1-b)a,26,35 A.BAIL	1	MD SAMIR ALAM @ GUDDU ALAM vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
1842. CR. MISC./13218/2021 302,34 A.BAIL	1	VINAY CHAUDHARY @ VINAY NATH CHAUDHARY vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA ANUJA SHREE ROY	A.G.
1843. CR. MISC./13219/2021 341,323,147,448 A.BAIL	1	VIJAY SINGH vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN PRABHAT RANJAN SINGH KANHAIYA PANDEY SATYA SWAMI MALLICK	A.G.
1844. CR. MISC./13220/2021 302,120(B),34 A.BAIL	1	PINKI DEVI vs THE STATE OF BIHAR	SATYA PRAKASH AMAR NATH SINGH	A.G.
1845. CR. MISC./13224/2021 341,323,307,504,3 A.BAIL	1	MD. TAIYAB ALI @ TAYYEB ALI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1846. CR. MISC./13225/2021 341,323,353,504,5 A.BAIL	1	LALIT MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1847. CR. MISC./13228/2021 147,148,149,341,3 A.BAIL	1	UDESH RAY vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAVINESH	A.G.
1848. CR. MISC./13236/2021 307,504,506,34, A.BAIL	1	VIJAY VIKRAM vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1849. CR. MISC./13237/2021 30(A) A.BAIL	1	DASHRATH RAI @ DASHRATH PRASAD YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1850. CR. MISC./13238/2021 498(A), 341,323,50 A.BAIL	1	PANKAJ KUMAR CHOUDHARY @ PANKAJ CHOUDHARY vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1851. CR. MISC./13239/2021 Anticipatory bail A.BAIL	1	SK. ALLAUDDIN vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM
1852. CR. MISC./13242/2021 341,323,328,304(B) A.BAIL	1	RAUSHAN KHATOON vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.

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1853. CR. MISC./13244/2021 323,324,341,307,3 A.BAIL	1 SUBER ALAM vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1854. CR. MISC./13245/2021 341,342,504,506 A.BAIL	1 SUMAN KUMAR KAMAT vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
1855. CR. MISC./13249/2021 272,273, A.BAIL	1 KAILASH RAJAK vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
1856. CR. MISC./13254/2021 341,323,307,34 A.BAIL	1 JEERALAL SINGH vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.
1857. CR. MISC./13257/2021 302,201,34 A.BAIL	1 SUMAN KUMAR @ TUTTU vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM	A.G. HANS LAL KUMAR HANS LAL KUMAR
1858. CR. MISC./13261/2021 30(a) A.BAIL	1 DEEPAK KUMAR @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	RAM VINAY PD. SINGH ARUN KUMAR	A.G.
1859. CR. MISC./13262/2021 147,149,341,323,3 A.BAIL	1 RAMU SINGH vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
1860. CR. MISC./13264/2021 498,498(A),379,50 A.BAIL	1 BACHNU SHARMA @ BACHNU KUMAR SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR MAHINDRA NATH TIWARI	A.G.
1861. CR. MISC./13269/2021 7 A.BAIL	1 RAKESH KUMAR MANDAL vs THE STATE OF BIHAR	ANAND TIWARI SHRI PRAKASH TIWARI MAHESH KUMAR	A.G.
1862. CR. MISC./13271/2021 420,467,468,471,1 A.BAIL	1 JITENDRA TIWARI vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1863. CR. MISC./13277/2021 304(B),34 A.BAIL	1 SHARDA KUNWAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1864. CR. MISC./13278/2021 341,323,324,326,5 A.BAIL	1 RAJESH YADAV @ RAKESH YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1865. CR. MISC./13281/2021 U/S 3,4 N.H ACT A.BAIL	1 RAJIV YADAV @ RAJESH KUMAR @ RAJESH YADAV vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
1866. CR. MISC./13283/2021 341,323,307,504,3 A.BAIL	1 DIPU YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY MANISH KUMAR NO2	A.G.
1867. CR. MISC./13284/2021 147,148,149,341,3 A.BAIL	1 MASOOM RAJA @ MAUSAM RAZA vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
1868. CR. MISC./13288/2021 anticipatory bail A.BAIL	1 DINESH KUMAR @ BITTU vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1869. CR. MISC./13289/2021 307,341,323,324,3 A.BAIL	1 RAJU PRAJAPATI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA A.G. KIRAN KUMARI SHARMA	
1870. CR. MISC./13290/2021 341,323,307,325,3 A.BAIL	1 LAXMI DEVI vs THE STATE OF BIHAR	CHANDRA SEN PRASAD SINGH	A.G. RAVI SHANKER PANKAJ
1871. CR. MISC./13292/2021 395,147,148,149,3 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1872. CR. MISC./13293/2021 bail A.BAIL	1 RAJENDRA GUPTA vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G. LAL BAHADUR SINGH ASHOK KUMAR
1873. CR. MISC./13294/2021 30A A.BAIL	1 KARU CHAUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1874. CR. MISC./13296/2021 anticipatory bail A.BAIL	1 SUJIT YADAV @ SUJIT KUMAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
1875. CR. MISC./13298/2021 MOD (SJ) MOD (SJ)	1 RAJIV KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1876. CR. MISC./13301/2021 323,341,498(A),34 A.BAIL	1 MD. ABDUL @ MD. ABDULLAH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
1877. CR. MISC./13303/2021 30(a) A.BAIL	1 AJIT KUMAR @ ADITH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1878. CR. MISC./13306/2021 147,148,341,323,3 A.BAIL	1 MD. MOHTAB vs THE STATE OF BIHAR	RAVI NANDAN	A.G. MANOJ KUMAR
1879. CR. MISC./13307/2021 307,504,506,120(B A.BAIL	1 MD SHAMSHAD @ MD SHAMSHAD IMAM vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. SHADAB AKHTER SHADAB AKHTER BIPIN RAJ

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1880. CR. MISC./13308/2021 30(a),41(2)(1) A.BAIL	1	DHARMENDRA KUMAR RAY @ DHARMENDRA KUMAR ROY @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR NIDHI	A.G.
1881. CR. MISC./13314/2021 498(A) A.BAIL	1	PRABHAT @ PRABHAT SHARMA @ PINTU vs THE STATE OF BIHAR	SANJAY SINHA SANJESH PRASAD MD. FAZLE KARIM	A.G. BRAJ NANDAN KUMAR TIWARY
1882. CR. MISC./13316/2021 419,420,467,468,4 A.BAIL	1	ARUN KUMAR TIWARI @ CHHOTAK TIWARI vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA DAIZY KUMARI	JAGDHAR PRASAD
1883. CR. MISC./13320/2021 498(A),34,379 A.BAIL	1	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	ASHRAF ANSARI SUBHASH KUMAR JHA
1884. CR. MISC./13322/2021 420,467,468,471,1 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1885. CR. MISC./13325/2021 30(a) A.BAIL	1	SATYENDRA SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
1886. CR. MISC./13326/2021 295(A),153(A),153 A.BAIL	1	RANJEET KUMAR @ RANJEET SAH vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
1887. CR. MISC./13327/2021 420 A.BAIL	1	SANJAY KUMAR @ SANJAY PASWAN vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1888. CR. MISC./13331/2021 448,341,323,325,3 A.BAIL	1	RAJINDRA DAS vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1889. CR. MISC./13332/2021 30A A.BAIL	1	SONU KUMAR @ SANNI vs THE STATE OF BIHAR	DHRAMVEER	A.G.
1890. CR. MISC./13333/2021 420,467,468,471,3 A.BAIL	1	SONU KUMAR @ SACHIN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1891. CR. MISC./13338/2021 30(A),41,(1) A.BAIL	1	JAINATH PANDEY vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1892. CR. MISC./13343/2021 272,273,34 A.BAIL	1	PINTU SINGH @ PRABHAKAR KUMAR SINGH vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	A.G.
1893. CR. MISC./13345/2021 147,148,149,341,3 A.BAIL	1	BHOLA CHAUDHARY @ BOHLA CHAUDHARY vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
1894. CR. MISC./13348/2021 341,323,379,353,3 A.BAIL	1	VIJAY BHUSHAN CHAUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT	A.G.
1895. CR. MISC./13349/2021 147,149,341,323,5 A.BAIL	1	RAKESH RANJAN vs THE STATE OF BIHAR	PRAVEEN KUMAR NAVIN KUMAR UDAY PRATAP SINGH	A.G.
1896. CR. MISC./13351/2021 302,307,147,148,1 A.BAIL	1	MOHAR YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1897. CR. MISC./13357/2021 304(B),201,34 A.BAIL	1	SUJIT TANTI @ GAVASKAR TANTI @ SUJIT GAVASKAR TANTI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. INDESHWARI PRASAD MANDAL
1898. CR. MISC./13360/2021 341,323,307,379,5 A.BAIL	1	GURU CHARAN RAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G.
1899. CR. MISC./13361/2021 30A A.BAIL	1	AZAD PASWAN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1900. CR. MISC./13362/2021 364,34 A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	SUMAN KUMAR SINGH SURESH CHAND GIRI	A.G.
1901. CR. MISC./13364/2021 30A A.BAIL	1	PARIKHA YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1902. CR. MISC./13366/2021 30A,D A.BAIL	1	SUNER MOCHI @ SUREN MOCHI vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1903. CR. MISC./13367/2021 petitioner was no A.BAIL	1	DWARIKA YADAV @ KATARI YADAV vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1904. CR. MISC./13369/2021 448,147,148,149,3 A.BAIL	1	BACHHU RAM vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
1905. CR. MISC./13371/2021 341,323,504,379,4 A.BAIL	1	DILIP KUMAR RAJAK @ DILIP RAJAK vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.



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1906. CR. MISC./13373/2021 7 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1907. CR. MISC./13375/2021 379,411,34 A.BAIL	1 GUNJAN PASWAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA NIDHI	A.G.
1908. CR. MISC./13376/2021 a.bail A.BAIL	1 AKLA KUMAR vs THE STATE OF BIHAR	AMIT ANAND	A.G.
1909. CR. MISC./13378/2021 366,34 A.BAIL	1 NAJAM ANSARI vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. HANS LAL KUMAR
1910. CR. MISC./13379/2021 307,379,120B, A.BAIL	1 JAI HARI @ PUNU SINGH @ PUNU KUMAR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
1911. CR. MISC./13380/2021 a. bail A.BAIL	1 GHANSHYAM JHA @ JATAHU JHA vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1912. CR. MISC./13381/2021 414 A.BAIL	1 RAKESH SAHNI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
1913. CR. MISC./13382/2021 30A,36,38 A.BAIL	1 PANKAJ KUMAR @ PANKAJ RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1914. CR. MISC./13384/2021 147,148,149,341,3 A.BAIL	1 LAVKUSH YADAV @ RITESH KUMAR @ LAVKUSH KUMAR vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
1915. CR. MISC./13386/2021 anticipatory bail A.BAIL	1 MANEGAR RAY vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1916. CR. MISC./13388/2021 341,323,307,504,3 A.BAIL	1 VIJAY PASWAN @ VIJAY PASWNA vs THE STATE OF BIHAR	USHA KUMARI SINGH ANIL KUMAR SHARMA	A.G.
1917. CR. MISC./13391/2021 30(A),37(C) A.BAIL	1 CHHOTE LAL @ CHHOTE LAL ROY vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANOJ KUMAR	A.G.
1918. CR. MISC./13392/2021 30A A.BAIL	1 VIJAY KUMAR KASHYAP vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1919. CR. MISC./13394/2021 272,273 A.BAIL	1 JITU SAH @ JITENDRA SAH @ JITENDRA KUMAR SAH @ JITU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1920. CR. MISC./14240/2021 341,436,326,307,5 A.BAIL	1 RAMJEET PASWAN vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1921. CR. MISC./14243/2021 341,323,354,C,376 A.BAIL	1 SUMIT KUMAR @ SUNIL KUMAR vs THE STATE OF BIHAR	BRIJ MOHAN KUMAR BIMAL KUMAR JHA	A.G.
1922. CR. MISC./14247/2021 30A,32(ii) A.BAIL	1 DIPAK KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1923. CR. MISC./14248/2021 30A A.BAIL	1 LALLU KUMAR @ LALLU vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G.
1924. CR. MISC./14250/2021 420,409,467,468,4 A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR PRASAD VIJAY KUMAR SAH	AJAY MISHRA
1925. CR. MISC./14251/2021 Anticipatory bail A.BAIL	1 RANDHIR KUMAR @ RANDHIR RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1926. CR. MISC./14254/2021 406,420, A.BAIL	1 SHYAM KISHORE TIWARI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1927. CR. MISC./14258/2021 a bail A.BAIL	1 LAXAMI YADAV vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
1928. CR. MISC./14259/2021 302,120B,34 A.BAIL	1 PRABHUNATH SINGH vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY SHASHI SHEKHAR TIWARY	A.G. ASHOK KUMAR PRASHANT KASHYAP
1929. CR. MISC./14261/2021 414,420,120(B) A.BAIL	1 ASHOK KUMAR @ ASHOK SAH vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1930. CR. MISC./14263/2021 341,323,324,307,3 A.BAIL	1 ROHIT YADAV vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
1931. CR. MISC./14266/2021 304(B),201,120(B) A.BAIL	1 AMRESH KUMAR vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
1932. CR. MISC./14267/2021 341,323,324,308,5 A.BAIL	1 DINESH PARIT vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
1933. CR. MISC./14269/2021 30A,38,41 A.BAIL	1 INDRAJEET KUMAR @ GOANGA vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.

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1934. CR. MISC./14270/2021 anticipatory bail A.BAIL	1	KRANTI SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.
1935. CR. MISC./14273/2021 147,148,149,341,3 A.BAIL	1	ATAL BIHARI SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1936. CR. MISC./14274/2021 420,34 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1937. CR. MISC./14275/2021 304B,34, A.BAIL	1	SURAJ MANDAL vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
1938. CR. MISC./14276/2021 366,366-A A.BAIL	1	NIGAM KUMAR vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY PREETAM BISHWAS	A.G.
1939. CR. MISC./14279/2021 379,411, A.BAIL	1	MD DILSAD @ DILSAD ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1940. CR. MISC./14280/2021 25(1-A),25(1-AA), A.BAIL	1	MD. MAHBOOB vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
1941. CR. MISC./14281/2021 30A A.BAIL	1	ARBIND SINGH @ ARBIND KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
1942. CR. MISC./14284/2021 30(a) A.BAIL	1	DINDAYAL NAT vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1943. CR. MISC./14287/2021 30(a),41(I) A.BAIL	1	ANIL RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1944. CR. MISC./14291/2021 147,149,186,341,3 A.BAIL	1	RANJEET SINGH @ RANJEET KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SANJAY KUMAR SINGH	A.G.
1945. CR. MISC./14293/2021 341,323,324,325,3 A.BAIL	1	BIKESH KUMAR @ BIKESH YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1946. CR. MISC./14296/2021 30(a)(d) A.BAIL	1	SATISH YADAV @ SATISH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1947. CR. MISC./14299/2021 302,34 A.BAIL	1	ASHOK RAI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1948. CR. MISC./14301/2021 341,323,324,354(B A.BAIL	1	UDAY PURI @ UDAY NATH PURI vs THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI	A.G.
1949. CR. MISC./14302/2021 363,3666(A),34 A.BAIL	1	CHANDN KUMAR BHARTI @ CHANDAN BHARTI RAJAK vs THE STATE OF BIHAR	KAUSHAL KUMAR AJAY PRASAD	A.G.
1950. CR. MISC./14307/2021 147,148,149,341,3 A.BAIL	1	AMAR KANT PANDEY vs THE STATE OF BIHAR	MALLIKA MAZUMDAR	A.G.
1951. CR. MISC./14315/2021 341,323,308,379,5 A.BAIL	1	SURENDRA YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1952. CR. MISC./14318/2021 341,342,307,326,3 A.BAIL	1	RAJ KUMAR @ GAMA vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1953. CR. MISC./14321/2021 379,34 A.BAIL	1	DHARMENDRA LAL vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1954. CR. MISC./14322/2021 302,504,506,34, A.BAIL	1	PRAMILA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G.
1955. CR. MISC./14325/2021 290,34, A.BAIL	1	RAKESH KUMAR @ RAKA vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
1956. CR. MISC./14327/2021 302,201,34 A.BAIL	1	GANESH MAHTO @ SEVA @ SEVA KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
1957. CR. MISC./14328/2021 30(a),32(ii),34(i) A.BAIL	1	NEERAJ KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	A.G.
1958. CR. MISC./14329/2021 341,323,325,385,3 A.BAIL	1	DAMODAR PASWAN vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
1959. CR. MISC./14330/2021 anticipatory bail A.BAIL	1	SONI DEVI vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
1960. CR. MISC./14331/2021 anticipatory bail A.BAIL	1	DEVENDER KUMAR SRIVASTAVA @ DEVENDRA KUMAR SRIVASTAVA vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1961. CR. MISC./14333/2021 anticipatory bail A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
1962. CR. MISC./14341/2021 30A,34,36,38,41(1 A.BAIL	1	SUKDEV CHOUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.

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1963. CR. MISC./14342/2021 147,341,323,353 A.BAIL	1	KRISHNA KUMAR MISHRA @ KRISHNANAND MISHRA vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL RAKESH KUMAR	A.G.
1964. CR. MISC./14345/2021 363,366A,504,34, A.BAIL	1	SHIV SHANKAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR JHA	A.G.
1965. CR. MISC./14346/2021 302,323,323,341,4 A.BAIL	1	TARANI SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
1966. CR. MISC./14350/2021 147,148,149,323,3 A.BAIL	1	VIJAY SHANKAR MISHRA @ VIJAY MISHRA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
1967. CR. MISC./14351/2021 272,273 A.BAIL	1	SURESH CHAUDHARY @ SURESH MAHTO vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1968. CR. MISC./14353/2021 363,365 A.BAIL	1	SHARWAN @ SHARWAN KUMAR YADAV vs THE STATE OF BIHAR	BINAY KUMAR SINGH RAJESH RANJAN	A.G.
1969. CR. MISC./14355/2021 420,406,34, A.BAIL	1	PRADEEP KUMAR @ PRADEEP MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1970. CR. MISC./14357/2021 341,323,354A,326, A.BAIL	1	GURU PRASAD SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1971. CR. MISC./14360/2021 304B,201,34 A.BAIL	1	MUNNA PRASAD @ UPENDRA KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
1972. CR. MISC./14365/2021 120B A.BAIL	1	VISHAL KUMAR @ BISHAL KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1973. CR. MISC./14368/2021 302,201,34, A.BAIL	1	ISTAK ALI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1974. CR. MISC./14370/2021 30A A.BAIL	1	MANOJ CHAUDHARY @ MANOJ KUMAR CHAUDHARY @ PANMA @ PANMA CHAUDHARY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1975. CR. MISC./14373/2021 147,148,149,467,4 A.BAIL	1	RISHI KUMAR vs THE STATE OF BIHAR	NAGMANI KUMAR	A.G.
1976. CR. MISC./14376/2021 30(A)(D) A.BAIL	1	YOGENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1977. CR. MISC./14380/2021 341,323,324,307,4 A.BAIL	1	NARESH RAI vs THE STATE OF BIHAR	NARESH DIKSHIT	A.G.
1978. CR. MISC./14382/2021 30A A.BAIL	1	RABINDRA CHOUDHARY vs THE STATE OF BIHAR	JYOTI RANJAN JHA	A.G.
1979. CR. MISC./14385/2021 ANTICIPATORY bail A.BAIL	1	NANDA SAH vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
1980. CR. MISC./14389/2021 272,273,188 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1981. CR. MISC./14390/2021 302,34 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	PARMOD KUMAR	A.G.
1982. CR. MISC./14391/2021 304B,34 A.BAIL	1	BABY DEVI vs THE STATE OF BIHAR	SATYA PRAKASH RITURAJ SINGH	A.G.
1983. CR. MISC./14393/2021 a. bail A.BAIL	1	GUDDU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1984. CR. MISC./14396/2021 30A A.BAIL	1	ROUSHAN KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
1985. CR. MISC./14398/2021 147,148,149,341,3 A.BAIL	1	KAUSHAL KUMAR @ KAUSHAL YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	A.G.
1986. CR. MISC./14402/2021 341,323,504,308,4 A.BAIL	1	MUNNA CHOUBEY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1987. CR. MISC./14404/2021 302,120B A.BAIL	1	INDRADEO SINGH @ INDER vs THE STATE OF BIHAR	SATYA PRAKASH AMAR NATH SINGH	A.G.
1988. CR. MISC./14406/2021 4989A),34 A.BAIL	1	PAPPU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR 2	A.G.
1989. CR. MISC./14409/2021 420,406 A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
1990. CR. MISC./14411/2021 323,341,324,307,5 A.BAIL	1	SHYAMJI RAM vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.

1991. CR. MISC./14418/2021 147,149,285,436,3 A.BAIL	1 SATRUGHAN SINGH vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G SUNIL KUMAR PANKAJ KUMAR
1992. CR. MISC./14419/2021 341,323,302,504,3 A.BAIL	1 KAMESHWAR THAKUR vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	ABHAY KUMAR ROY
1993. CR. MISC./14421/2021 7 A.BAIL	1 BHUSHAN PRASAD YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1994. CR. MISC./14424/2021 30A,41 A.BAIL	1 RAMESH SINGH vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
1995. CR. MISC./14429/2021 ANTICIPATORY BAIL A.BAIL	1 VISHAL SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1996. CR. MISC./14430/2021 341,323,324,325,3 A.BAIL	1 SHADIQUE @ SADIQUE ALAM @ BABALU @ BABBLU vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1997. CR. MISC./14431/2021 272,273,34 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1998. CR. MISC./14432/2021 30A A.BAIL	1 ABHIMANYU KUMAR SINGH @ BENGA SINGH @ ABHIMANYU SINGH vs THE STATE OF BIHAR	RATNAKAR PANDEY	A.G.
1999. CR. MISC./14433/2021 304,34 A.BAIL	1 VIJAY KUMAR SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR JAI KISHORE SHARMA	A.G.
2000. CR. MISC./14434/2021 341,323,324,354(B A.BAIL	1 MOHAN RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
2001. CR. MISC./14439/2021 cr misc A.BAIL	1 ASHO RAI @ ASHO KUMAR @ ASHA KUMAR RAI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY AVINASH KUMAR PANDEY	A.G
2002. CR. MISC./14440/2021 498a A.BAIL	1 DHARMENDRA PRASAD vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2003. CR. MISC./14442/2021 406,420,120(B) A.BAIL	1 JAIK @ JAIK KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
2004. CR. MISC./14446/2021 385,379,504,506,3 A.BAIL	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
2005. CR. MISC./14447/2021 7 A.BAIL	1 MD MOINUR RAHMAN @ MD SOHRAB vs THE STATE OF BIHAR	RAVI RANJAN	A.G
2006. CR. MISC./14452/2021 147,148,149,341,3 A.BAIL	1 MUJAHID vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2007. CR. MISC./14456/2021 341,323,324,307,5 A.BAIL	1 PRADEEP YADAV vs THE STATE OF BIHAR	AJAY KUMAR	A.G. BAIDYA NATH PRASAD
2008. CR. MISC./14458/2021 143,144,145,186,1 A.BAIL	1 AMOD RAI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
2009. CR. MISC./14459/2021 anticipatory bail A.BAIL	1 TUNTUN KUMAR NUT vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	A.G.
2010. CR. MISC./14460/2021 147,148,149,323,3 A.BAIL	1 SANJAY MISHRA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
2011. CR. MISC./14464/2021 498A,341,323,504, A.BAIL	1 ASHOK LAL YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. AJAY KUMAR PANDEY
2012. CR. MISC./14465/2021 341,323,386,387,5 A.BAIL	1 UTSAV KUMAR @ UTSAV ANAND vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	A.G.
2013. CR. MISC./14466/2021 272,273 A.BAIL	1 MAHENDRA GIRI vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
2014. CR. MISC./14468/2021 420,406,506 A.BAIL	1 AWADHESH GOND vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
2015. CR. MISC./14470/2021 467,468,474,420,4 A.BAIL	1 SHASHI RANJAN @ SHASHI RANJAN KUMAR vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
2016. CR. MISC./14473/2021 147,148,149,341,3 A.BAIL	1 RAM CHANDRA PRAJAPAT vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. SUNIL KUMAR DUBEY SURAJ KUMAR
2017. CR. MISC./14474/2021 414,467,468,471,3 A.BAIL	1 UMESH RAI @ UMESH KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
2018. CR. MISC./14475/2021 30(d),41 A.BAIL	1 RAJO RAJBANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.

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2019. CR. MISC./14476/2021 414,272,273 A.BAIL	1 MAHESH SAHANI vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
2020. CR. MISC./15345/2021 A.Bail A.BAIL	1 KAUSHAL RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2021. CR. MISC./15346/2021 anticipatory bail A.BAIL	1 SITTU KUMAR @ LAKRA vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR PANKAJ KUMAR	A.G.
2022. CR. MISC./15347/2021 302,201,34 A.BAIL	1 ARJUN CHAUHAN vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
2023. CR. MISC./15348/2021 395 A.BAIL	1 RAJA RAI @ RAJA KUMAR @ RAJA KUMAR RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2024. CR. MISC./15349/2021 363,366A A.BAIL	1 ABHISHEK KUMAR @ ABHISHEK UPADHYAYA vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2025. CR. MISC./15350/2021 anticipatory bail A.BAIL	2 MD SHABBIR vs THE STATE OF BIHAR	RAJ KRISHAN JHA	A.G. RANJIT KUMAR THAKUR MUNISH OM PRAKASH SINGH
2026. CR. MISC./15353/2021 420,467,468,417,3 A.BAIL	1 RITA JHA vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	A.G.
2027. CR. MISC./15356/2021 misc A.BAIL	1 BARKHU CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
2028. CR. MISC./15359/2021 414 A.BAIL	1 JAGMOHAN PASWAN @ JAGMOHAN BHAGAT vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2029. CR. MISC./15360/2021 302,120B,34 A.BAIL	1 RAJAN KUMAR @ RAJAN YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2030. CR. MISC./15361/2021 304B,34 A.BAIL	1 SHYAMA DEVI @ SIYAMA DEVI vs THE STATE OF BIHAR	SARITA KUMARI VIJAY ANAND	DAMODAR PRASAD TIWARY
2031. CR. MISC./15363/2021 anticipatory bail A.BAIL	1 SANTOSH KUMAR MALAKAR vs THE STATE OF BIHAR	SURJ BANSH ROY	A.G.
2032. CR. MISC./15365/2021 413,414,420,34 A.BAIL	1 PRINCE @ PRINCE KUMAR @ RAJA vs THE STATE OF BIHAR	MAHENDRA THAKUR VIJAY KUMAR	A.G.
2033. CR. MISC./15368/2021 341,323,447,387,5 A.BAIL	1 MITHILESH PASWAN @ KAMLESH PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. SUNIL KUMAR SINGH NO.10
2034. CR. MISC./15371/2021 Anticipatory bail A.BAIL	1 HARENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2035. CR. MISC./15375/2021 147,148,149,323,3 A.BAIL	1 VINOD YADAV vs THE STATE OF BIHAR	SHIVNANDAN SAH	MADHURI LATA
2036. CR. MISC./15378/2021 498A,341,323,504, A.BAIL	1 ARUN PASWAN vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G. CHANDRA MOHAN JHA RAKESH KUMAR MISHRA
2037. CR. MISC./15380/2021 498A,504,506,34 A.BAIL	1 DHEERAJ RAY @ DHEERAJ KUMAR vs THE STATE OF BIHAR	RAMJI KUMAR	A.G.
2038. CR. MISC./15382/2021 a bail A.BAIL	1 PRIYA RANJAN KUMAR @ PRIYA RANJAN SINGH vs THE STATE OF BIHAR	BISHWAJEET SINGH KUNDAN KUMAR SINGH	A.G.
2039. CR. MISC./15383/2021 302,328,34 A.BAIL	1 SUNDARI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G. AKSHANSH ANKIT
2040. CR. MISC./15384/2021 30(a),41(i) A.BAIL	1 JITENDAR KUMAR PATEL vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G.
2041. CR. MISC./15387/2021 341,323,304,308 A.BAIL	1 ROCKY KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	AJIT KUMAR
2042. CR. MISC./15388/2021 30A A.BAIL	1 GORELAL@ MAHENDRA KUMAR CHAUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2043. CR. MISC./15389/2021 30(a) A.BAIL	1 BIJAY KUMAR MAHTO vs THE STATE OF BIHAR	ARUN KUMAR MANDAL RAKESH RANJAN SINGH	A.G.

2044. CR. MISC./15390/2021 147,148,149,323,5 A.BAIL	1	JITAN YADAV @ JITENDRA YADAV PRAVEEN KUMAR vs THE STATE OF BIHAR	A.G
2045. CR. MISC./15391/2021 34,406,409,420, A.BAIL	1	SRI UMESH KUMAR RAI vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH A.G
2046. CR. MISC./15393/2021 341,323,325,307,3 A.BAIL	1	RANJAY CHAUDHARY @ RANJAY KUMAR CHAUDHARY vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR A.G
2047. CR. MISC./15394/2021 341,323,324,325,3 A.BAIL	1	PRADIP PANDIT vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH A.G.
2048. CR. MISC./15406/2021 147,148,341,323,3 A.BAIL	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH A.G.
2049. CR. MISC./15411/2021 341,323,325,307,5 A.BAIL	1	DILIP YADAV vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH A.G
2050. CR. MISC./15415/2021 147,341,323,324,3 A.BAIL	1	BABLU YADAV @ BABLU KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA A.G.
2051. CR. MISC./15418/2021 341,323,354B,379, A.BAIL	1	BINESH YADAV @ BINESH PRASAD vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA JAY SHANKAR PD. SINGH A.G
2052. CR. MISC./15419/2021 147,148,149,341,3 A.BAIL	1	RUPESH PANDEY @ RUPESH KUMAR PANDEY vs THE STATE OF BIHAR	MALLIKA MAZUMDAR A.G.
2053. CR. MISC./15420/2021 30A A.BAIL	1	HARE RAM RAI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI A.G
2054. CR. MISC./15422/2021 30A A.BAIL	1	RAJAN KUMAR MAHTO vs THE STATE OF BIHAR	TEJ NARAYAN SINGH A.G
2055. CR. MISC./15427/2021 30-A A.BAIL	1	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	RAM ISHWAR PRASAD DR. KISLAY A.G
2056. CR. MISC./15433/2021 341,342,323,325,3 A.BAIL	1	SURESH MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM A.G.
2057. CR. MISC./15436/2021 anticipatory bail A.BAIL	1	SANJEEV KUMAR @ SANJAY KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR CHOUDHARY A.G
2058. CR. MISC./15437/2021 304(B),34 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR A.G.
2059. CR. MISC./15440/2021 143,341,323,324,3 A.BAIL	1	DIGAMBER TANTI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA A.G.
2060. CR. MISC./15442/2021 30(a),36 A.BAIL	1	RAMESH RAI vs THE STATE OF BIHAR	JAGJIT ROSHAN A.G.
2061. CR. MISC./15446/2021 147,148,149,341,3 A.BAIL	1	AMARJIT KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH A.G.
2062. CR. MISC./15447/2021 30A A.BAIL	1	HARENDRA RAI vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G
2063. CR. MISC./15448/2021 30a,38(i) A.BAIL	1	PAPPU YADAV @ PAPPU KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
2064. CR. MISC./15452/2021 anticipatory bail A.BAIL	1	DHANIK RAI @ DHANIK KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR A.G.
2065. CR. MISC./15453/2021 304(B),201,34 A.BAIL	1	SUKHDEO BIND vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH A.G.
2066. CR. MISC./15455/2021 147,148,149,307,3 A.BAIL	1	CHANDESHWAR SAHANI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN A.G.
2067. CR. MISC./15456/2021 379,341,323,324,3 A.BAIL	1	ABBAS vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN WARI AKHTER A.G
2068. CR. MISC./15461/2021 ANTICIPATORY BAIL A.BAIL	1	ABHAY DUBEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.
2069. CR. MISC./15462/2021 304B,201,34 A.BAIL	1	RAHUL KUMAR @ RAHUL KUMAR SAHANI vs THE STATE OF BIHAR	ARUN KUMAR A.G.
2070. CR. MISC./15463/2021 366A A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY A.G
2071. CR. MISC./15466/2021 341,323,324,307,3 A.BAIL	1	AYODHYA SAH vs THE STATE OF BIHAR	VIKASH KUMAR JHA ABU NASAR ATUL KUMAR JHA A.G

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2072. CR. MISC./15468/2021 30A,41(i)(ii) A.BAIL	1 MD SAGHIR ALAM vs THE STATE OF BIHAR	ZEYAUH HODA	A.G.
2073. CR. MISC./15470/2021 341,323,354,379,5 A.BAIL	1 CHHEDI RAM vs THE STATE OF BIHAR	RAVINDRA KUMAR @ RAVINDRA KR RAI	A.G.
2074. CR. MISC./15471/2021 448,314,323,307,3 A.BAIL	1 MD. NOORUL AMIN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2075. CR. MISC./15472/2021 419,420,34 A.BAIL	1 RAM SAGAR SAH vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2076. CR. MISC./15476/2021 147,148,149,341,3 A.BAIL	1 SAKAL DEV YADAV vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
2077. CR. MISC./15477/2021 3 A.BAIL	1 BHANTI KUMAR @ BHANTU KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	YOGENDRA KUMAR
2078. CR. MISC./15478/2021 30A A.BAIL	1 RINKU DEVI vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
2079. CR. MISC./15479/2021 341,323,324,307,3 A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH RAJGIRI SINGH	A.G.
2080. CR. MISC./15481/2021 30(a) A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI SHEKHAR HARSHVARDHAN	A.G.
2081. CR. MISC./15484/2021 365,34,302,201,12 A.BAIL	1 MURARI KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. BIRENDRA KUMAR
2082. CR. MISC./15486/2021 341,323,324,325,3 A.BAIL	1 BHARAT LAL PANDIT vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
2083. CR. MISC./15487/2021 304(B),120(B),34 A.BAIL	1 VINODANAND OJHA @ DHIRU OJHA vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	A.G.
2084. CR. MISC./15488/2021 147,149,341,323,3 A.BAIL	1 MD. RIZWAN @ MD. RIZWAN ALAM vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2085. CR. MISC./15489/2021 363,365, A.BAIL	1 MANTU YADAV @ MANTU KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	RAMCHANDRA SAHNI
2086. CR. MISC./15490/2021 341,323,324,307,4 A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
2087. CR. MISC./15494/2021 341,323,379,447,3 A.BAIL	1 BASHIST SINGH @ BASHISTHA SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2088. CR. MISC./15498/2021 341,323,498(A),30 A.BAIL	1 DEEPAK PRABHAKAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G. ANIL CHANDRA
2089. CR. MISC./15499/2021 452,326,340 A.BAIL	1 DEWANTI DEVI vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA	A.G.
2090. CR. MISC./15500/2021 30A A.BAIL	1 RAJIV CHOUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2091. CR. MISC./15501/2021 30A A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2092. CR. MISC./15502/2021 366A,34 A.BAIL	1 CHHEDI @ RANJIT KAPRI vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
2093. CR. MISC./15503/2021 498A,323,34 A.BAIL	1 RAVINDRA PRASAD vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
2094. CR. MISC./15505/2021 448,341,307,323,3 A.BAIL	1 MD. FAKIR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
2095. CR. MISC./15507/2021 363,366A A.BAIL	1 SANJEET KUMAR @ SANJEET KUMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2096. CR. MISC./15508/2021 341,323,332,333,3 A.BAIL	1 SANTOSH MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2097. CR. MISC./15510/2021 30A A.BAIL	1 MRITUNJAY KUMAR MISHRA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2098. CR. MISC./15511/2021 ANTICIPATORY BAIL A.BAIL	1 PRITHVI LAL YADAV @ PRITHVI NATH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2099. CR. MISC./15514/2021 341,323,308,506 A.BAIL	1 GAURI SHANKAR KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.

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2100. CR. MISC./15516/2021 147,149,341,323,3 A.BAIL	1 SOHEL vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA A.G. NAFISUZZOHA
2101. CR. MISC./15520/2021 Anticipatory bail A.BAIL	1 MUNGESHWAR YADAV @ MUGESHWAR KUMAR vs THE STATE OF BIHAR	NAND KISHORE A.G. PRASAD
2102. CR. MISC./15521/2021 323,341,307,34 A.BAIL	1 DAROGI CHAUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD A.G.
2103. CR. MISC./15522/2021 302,307 A.BAIL	1 UTTAM MALAKAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH A.G.
2104. CR. MISC./15523/2021 341,323,325,307,5 A.BAIL	1 FAKEERA vs THE STATE OF BIHAR	DIWAKAR SINHA A.G. RAVISH MISHRA
2105. CR. MISC./15525/2021 30A A.BAIL	1 MANJU DHANGAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA A.G.
2106. CR. MISC./15526/2021 302,34 A.BAIL	1 BILLO YADAV @ VIRENDRA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR A.G.
2107. CR. MISC./15527/2021 498A,323,307,120B A.BAIL	1 MD. SALIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G.
2108. CR. MISC./15528/2021 147,148,149,323,3 A.BAIL	1 FEKU RISHIDEO vs THE STATE OF BIHAR	PAWAN KUMAR A.G.
2109. CR. MISC./15530/2021 323,498A,504,506, A.BAIL	1 YOGENDRA SAH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH A.G. ANANT KUMAR PANDEY
2110. CR. MISC./15532/2021 341,323,324,307,3 A.BAIL	1 LAKHINDRA SHARMA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH A.G.
2111. CR. MISC./15534/2021 306,354(B),120(B) A.BAIL	1 RANJIT KUMAR RAJ vs THE STATE OF BIHAR	ASHOK KUMAR A.G. BIBHUTI NARAYAN
2112. CR. MISC./15538/2021 420 A.BAIL	1 LAXMAN PRASAD vs THE STATE OF BIHAR	SUBODH KUMAR A.G.
2113. CR. MISC./15539/2021 323,332,353,34 A.BAIL	1 JAI PRAKASH YADAV vs THE STATE OF BIHAR	BIMAL KUMAR A.G.
2114. CR. MISC./15540/2021 304B,34 A.BAIL	1 RAVINA KHATOON vs THE STATE OF BIHAR	PRAMOD KUMAR A.G. MALLICK
2115. CR. MISC./15553/2021 147,148,149,341,3 A.BAIL	1 SURESH KUMAR MAHTO vs THE STATE OF BIHAR	BINAY KRISHNA A.G.
2116. CR. MISC./15560/2021 363,376,34 A.BAIL	1 RAMANJEE YADAV vs THE STATE OF BIHAR	NAVNIT KUMAR A.G.
2117. CR. MISC./15562/2021 341,342,307,504,5 A.BAIL	1 NANKA CHAUDHARY @ BAHIRA vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH A.G. PUSHPA RAJ SINGH
2118. CR. MISC./15565/2021 307,385,34 A.BAIL	1 MAHENDRA SINGH vs THE STATE OF BIHAR	RAJNISH KUMAR A.G. SATYA PRAKASH
2119. CR. MISC./15568/2021 341,323,324,307,3 A.BAIL	1 ANAND KUMAR @ ANAND KUMAR RAVI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH A.G.
2120. CR. MISC./16475/2021 323,498(A),504,50 A.BAIL	1 PRAVEEN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH A.G. ANANT KUMAR PANDEY RAJENDRA NATH SINHA
2121. CR. MISC./16479/2021 304(B),34 A.BAIL	1 JULI KUMARI vs THE STATE OF BIHAR	KRIPA NAND JHA A.G.
2122. CR. MISC./16480/2021 341,323,324,307,3 A.BAIL	1 SK. NAJBUL vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. SINGH
2123. CR. MISC./16481/2021 363,365,34 A.BAIL	1 NAIMAN NISHA vs THE STATE OF BIHAR	S. JAMIL AKHTAR A.G.
2124. CR. MISC./16482/2021 30A A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH
2125. CR. MISC./16483/2021 467,468,471,420,1 A.BAIL	1 SHOBHA KUMARI vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU	NAKUL KUMAR JAMUAR A.G.
2126. CR. MISC./16486/2021 420,467,468,471,1 A.BAIL	1 NIRANJAN KUMAR BHARTI vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ A.G.
2127. CR. MISC./16489/2021 341,323,325,307,3 A.BAIL	1 SATISH SINGH @ SATISH KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA A.G.
2128. CR. MISC./16491/2021 354C,506 A.BAIL	1 MITHILESH SHAH @ MITHILESH KUMAR GUPTA @ MITHILESH SAH @ MITHILESH KUMAR GUPTA vs THE STATE OF BIHAR	RAJANI KANT SINGH A.G.
2129. CR. MISC./16492/2021 30(a),41(1) A.BAIL	1 AMRESH KUMAR TIWARI vs THE STATE OF BIHAR	SURYA NARAYAN ROY A.G.
2130. CR. MISC./16495/2021 366A A.BAIL	1 KISHAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G.



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2131. CR. MISC./16496/2021 8,20(b)(ii)(c) A.BAIL	1 PAPPU @ PAPPU MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2132. CR. MISC./16502/2021 147,149,341,342,3 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
2133. CR. MISC./16506/2021 376,417,307,34, A.BAIL	1 MD. NAFEES @ MD. NASFEES @ MOHD. NAFEES vs THE STATE OF BIHAR	JAGANNATH PRASAD MOHAMMAD AKHTER HUSSAIN	A.G.
2134. CR. MISC./16507/2021 Anticipatory bail A.BAIL	1 NISHABUDDIN @ NISHABUDDIN SHAH vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	A.G.
2135. CR. MISC./16510/2021 ENMITY AND VILLAG A.BAIL	1 MD MAHIUDDIN vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
2136. CR. MISC./16511/2021 109,341,323,325,3 A.BAIL	1 BIGAN MAHTO @ VIGAN MEHTA vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G.
2137. CR. MISC./16512/2021 420,504, A.BAIL	1 NARENDRA SINGH vs THE STATE OF BIHAR	DR. AJAY SHANKAR RAJOO VINAY KUMAR SINGH	A.G.
2138. CR. MISC./16513/2021 147,148,341,323,3 A.BAIL	1 KARAN PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
2139. CR. MISC./16514/2021 304B,34, A.BAIL	1 SURESH SHARMA vs THE STATE OF BIHAR	HARENDRA KUMAR SINGH DILIP KUMAR	A.G.
2140. CR. MISC./16515/2021 438 A.BAIL	1 JAGARNATH SINGH vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
2141. CR. MISC./16516/2021 341,323,324,326,5 A.BAIL	1 AASHIRBAD SINGH @ ASHIRWAD SINGH AND ANOTHER vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2142. CR. MISC./16517/2021 7, A.BAIL	1 ASHOK KUMAR JHA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2143. CR. MISC./16526/2021 341,323,324,354,5 A.BAIL	1 LAKHAN SHARMA vs THE STATE OF BIHAR	APRAJITA	A.G.
2144. CR. MISC./16529/2021 30A A.BAIL	1 ASHOK SINGH vs THE STATE OF BIHAR	RABINDRA NATH SINGH SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
2145. CR. MISC./16530/2021 272,273, A.BAIL	1 HARINDRA RAI @ HARENDRA RAI vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G.
2146. CR. MISC./16531/2021 498(A), 341,323,37 A.BAIL	1 SANTOSH KUMAR SHRIVASTAVA @ SANTOSH KUMAR SHRIVASTAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2147. CR. MISC./16532/2021 498A A.BAIL	1 PARANVASHO KUNWAR @ PURANVASHO DEVI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
2148. CR. MISC./16534/2021 30(a) A.BAIL	1 PUNAM KUMARI @ PUNAM DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2149. CR. MISC./16538/2021 30A,37C A.BAIL	1 JHALLU PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
2150. CR. MISC./16541/2021 341,323,498(A), 50 A.BAIL	1 DHARMENDRA YADAV ALIAS DHARMENDRA KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
2151. CR. MISC./16542/2021 302,147,148,149 A.BAIL	1 SADAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR AMARESH KUMAR	A.G. RAMA KANT SINGH
2152. CR. MISC./16544/2021 37(B),30(A) A.BAIL	1 MUKESH YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
2153. CR. MISC./16545/2021 147,148,149,341,3 A.BAIL	1 BRIJESH KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH	A.G.
2154. CR. MISC./16547/2021 341,323,498,494,3 A.BAIL	1 AKHILESH MAHTO @ AKLESH MAHTO vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G.
2155. CR. MISC./16548/2021 498(A), 304(B), 34 A.BAIL	1 WASIR ANSARI @ SHABIR ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.

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2156. CR. MISC./16551/2021 302,34 A.BAIL	1 MUKHU PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2157. CR. MISC./16552/2021 341,342,323,324,3 A.BAIL	1 NAJRUL ANSARI @ NAJRUL MIYAN vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
2158. CR. MISC./16553/2021 147,149,341,323,3 A.BAIL	1 DWARIKA MAHTO vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2159. CR. MISC./16554/2021 323,498A,418,420, A.BAIL	1 BIPIN KUMAR SHARMA vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. KRISHNA KUMAR YADAV
2160. CR. MISC./16555/2021 30A A.BAIL	1 DEEPAK KUMAR CHAUDHARY vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2161. CR. MISC./16556/2021 307,354,341,448,3 A.BAIL	1 SHAMSHER QURAISHI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
2162. CR. MISC./16561/2021 341,323,307,504,3 A.BAIL	1 RICKI KUMAR @ RICKY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2163. CR. MISC./16566/2021 354(D),504,506,50 A.BAIL	1 UJAWAL KUMAR @ UJJWAL KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2164. CR. MISC./16567/2021 304B/498A/201/34 A.BAIL	1 SATISH SHARMA vs THE STATE OF BIHAR	SUDHANSHU SHEKHAR RAJ KUMAR	A.G.
2165. CR. MISC./16568/2021 30A A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2166. CR. MISC./16569/2021 379,411, A.BAIL	1 MD. BOBI @ MD. RAHMAN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2167. CR. MISC./16570/2021 323,341,348,376,5 A.BAIL	1 MONAJIR @ MD. MONAZIR ALAM vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
2168. CR. MISC./16577/2021 30(a),35,38 A.BAIL	1 PRADIP KUMAR @ PRADIP KUMAR SINGH vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
2169. CR. MISC./16579/2021 341,447,448,323,3 A.BAIL	1 KEWAL DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
2170. CR. MISC./16583/2021 302,201 A.BAIL	1 NAGESHWAR MOCHI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
2171. CR. MISC./16584/2021 30A A.BAIL	1 BUI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2172. CR. MISC./16585/2021 302,34 A.BAIL	1 BIBI HUSNA ARA @ HUSNA ARA vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
2173. CR. MISC./16586/2021 30A A.BAIL	1 GANESH RAY vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G.
2174. CR. MISC./16588/2021 420,467,468,471,1 A.BAIL	1 KABITA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2175. CR. MISC./16592/2021 341,323,307,379,5 A.BAIL	1 DINESH BAITHA vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
2176. CR. MISC./16593/2021 147,148,149,341,3 A.BAIL	1 JAWAHAR SAH vs THE STATE OF BIHAR	ANIL KUMAR CHOUHARY	A.G.
2177. CR. MISC./16595/2021 30A A.BAIL	1 RAVINDRA YADAV vs THE STATE OF BIHAR	ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR	A.G.
2178. CR. MISC./16599/2021 341,323,387,379,5 A.BAIL	1 GUDDU YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2179. CR. MISC./16600/2021 147,149,341,323,3 A.BAIL	1 ABHAY SINGH vs THE STATE OF BIHAR	VIJAY KUMAR	A.G.
2180. CR. MISC./16603/2021 30(a),32,41(1) A.BAIL	1 PARMANAND MAHTO @ PARMA MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2181. CR. MISC./16604/2021 323,325,341,504,3 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	SYED ASFAR ALAM PRAFULLA KUMAR JHA NAGMA PARVIN ANJUM PERVEEN SYED ASFAR ALAM	A.G.
2182. CR. MISC./16605/2021 147,148,149,153A, A.BAIL	1 ARUN DUBEY vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G.

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2183. CR. MISC./16606/2021 341,323,504,498(A A.BAIL	1 RAJESH KUMAR GUPTA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2184. CR. MISC./16609/2021 30A A.BAIL	1 UDAY YADAV @ UDAY KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2185. CR. MISC./16610/2021 385,387 A.BAIL	1 HIRALAL YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2186. CR. MISC./16612/2021 302,34, A.BAIL	1 NANDAN KUMAR vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY SHASHI SHEKHAR TIWARY	A.G.
2187. CR. MISC./16613/2021 341,323,307,379,5 A.BAIL	1 ACHHELAL CHAUDHARY vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
2188. CR. MISC./16614/2021 447,323,325,337,5 A.BAIL	1 KANHAIYA PRASAD @ KANHAIYA KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR JAGANNATH PRASAD	A.G.
2189. CR. MISC./16616/2021 30(a) A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
2190. CR. MISC./16617/2021 30A A.BAIL	1 BABLU SAH vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2191. CR. MISC./16618/2021 504,506,34 A.BAIL	1 MANTU PASWAN vs THE STATE OF BIHAR	RAVI KANT KUMAR	A.G.
2192. CR. MISC./16620/2021 147,148,149,341,3 A.BAIL	1 MIRA KUMARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2193. CR. MISC./16621/2021 498(A),341,323,30 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G.
2194. CR. MISC./16626/2021 30(a) A.BAIL	1 AND ANR vs THE STATE OF BIHAR	ARTI KUMARI JAI PRAKASH SINGH	A.G.
2195. CR. MISC./16630/2021 147,149,188,153A, A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT PRAKASH KUMAR	A.G.
2196. CR. MISC./16632/2021 386,504,506,34 A.BAIL	1 MONU @ MONU KUMAR vs THE STATE OF BIHAR	PARMOD KUMAR	A.G.
2197. CR. MISC./16633/2021 30A A.BAIL	1 ANITA KUMARI @ SUSHMA KUMARI vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY	A.G.
2198. CR. MISC./16635/2021 366(A),376 A.BAIL	1 AWADH SAW @ AWADH KISHORE SAW vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
2199. CR. MISC./16638/2021 498A, A.BAIL	1 MD IRSHAD vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
2200. CR. MISC./16639/2021 379,411 A.BAIL	1 SURENDRA KAPRI @ BONGI KAPRI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2201. CR. MISC./16641/2021 147,149,448,323,4 A.BAIL	1 KANHAIYA MISHRA vs THE STATE OF BIHAR	BARUN KUMAR CHOUHARY SANDEEP JHA	A.G.
2202. CR. MISC./16643/2021 FOR ANTICIPATORY A.BAIL	1 RABISH KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR VERMA	A.G.
2203. CR. MISC./16645/2021 341,323,324,307,3 A.BAIL	1 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	RAJESH ROY	A.G.
2204. CR. MISC./16646/2021 7 A.BAIL	1 SMT. ASHA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
2205. CR. MISC./16647/2021 Anticipatory bail A.BAIL	1 SAJNISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2206. CR. MISC./16648/2021 498A, A.BAIL	1 SHAILENDRA PODDAR @ SHAILENDRA KUMAR PODDAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2207. CR. MISC./16650/2021 143,144,145,186,1 A.BAIL	1 SUDHIR KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
2208. CR. MISC./16651/2021 302,364,201,420,4 A.BAIL	1 RANJIT RAI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
2209. CR. MISC./16652/2021 147,148,149,341,3 A.BAIL	1 PRAMOD PASWAN vs THE STATE OF BIHAR	PRITISH KUMAR LAL ARBIND KUMAR SHRIVASTAVA	A.G.

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2210. CR. MISC./16653/2021 147,148,149,379,3 A.BAIL	1 VIGAN CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
2211. CR. MISC./16656/2021 25(1-B)A,26,35, A.BAIL	1 BALENDRA RAI @ BALINDRA RAI vs THE STATE OF BIHAR	VIJAY KUMAR @ VIJAY KR. SINGH SUNIL KUMAR SINHA	A.G.
2212. CR. MISC./16657/2021 30A A.BAIL	1 VISHWAJEET RAY @ BISHWAJEET KUMAR vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
2213. CR. MISC./16658/2021 436 A.BAIL	1 SUBHASH MUKHIA vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2214. CR. MISC./16661/2021 304B,201,34, A.BAIL	1 KAMLESH KUMAR @ KAMLESH SAH vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G.
2215. CR. MISC./16662/2021 30A A.BAIL	1 SANJAY THAKUR @ PAPPU THAKUR vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
2216. CR. MISC./16664/2021 302,201,34 A.BAIL	1 KAUSHALAYA DEVI @ LALPARI DEVI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
2217. CR. MISC./16665/2021 30A A.BAIL	1 PAPPU PASWAN @ SANJEEV KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
2218. CR. MISC./16667/2021 438 A.BAIL	1 PRITAM PATEL vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
2219. CR. MISC./16668/2021 272,273,34, A.BAIL	1 SURENDRA RAY vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
2220. CR. MISC./17464/2021 30A,41-I A.BAIL	1 SRI RAM PRASAD vs THE STATE OF BIHAR	ALOK KUMAR ALOK ASHOK KUMAR VARMA	A.G.
2221. CR. MISC./17465/2021 304B,34, A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2222. CR. MISC./17466/2021 147,148,149,307,3 A.BAIL	1 ANIL DAS @ ANIL RAM vs THE STATE OF BIHAR	ABHINAY RAJ	A.G.
2223. CR. MISC./17469/2021 272,273 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
2224. CR. MISC./17474/2021 30(a),41 A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
2225. CR. MISC./17475/2021 392 A.BAIL	1 AMAN KUMAR @ GOLU KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH VIJAY KUMAR	A.G.
2226. CR. MISC./17478/2021 30(a),41 A.BAIL	1 SAGAR DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2227. CR. MISC./17480/2021 306,34, A.BAIL	1 ROOPLAL HARIJAN vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
2228. CR. MISC./17483/2021 457,380,323,154, A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2229. CR. MISC./17484/2021 30A A.BAIL	1 ALI KHAN vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
2230. CR. MISC./17485/2021 420,406 A.BAIL	1 AMOD KUMAR MISHRA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. RAJESH KUMAR SHARMA
2231. CR. MISC./17486/2021 30A A.BAIL	1 SANJAY NUT @ KUNDAN MANJHI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2232. CR. MISC./17489/2021 147,447,341,323,3 A.BAIL	1 SUNIL KUMAR @ ARUN KUMAR KUSHWAHA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2233. CR. MISC./17491/2021 147,148,149,323,3 A.BAIL	1 KALAM MIAN vs THE STATE OF BIHAR	ABUL KALAM	A.G.
2234. CR. MISC./17492/2021 376, A.BAIL	1 AJEET LAL DEO @ AJIT LAL DEV vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
2235. CR. MISC./17493/2021 341,323,504,506,3 A.BAIL	1 SAGAR YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2236. CR. MISC./17502/2021 406,341,323,504,5 A.BAIL	1 KRISHNA KISHORE TIWARY @KRISHNA TIWARY vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
2237. CR. MISC./17505/2021 498A, A.BAIL	1 DHIRENDRA YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.

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2238. CR. MISC./17506/2021 147,148,149,341,3 A.BAIL	1 PINTU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
2239. CR. MISC./17507/2021 498A,323,406,34 A.BAIL	1 SURESH NARAYAN JHA vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA MRS. MOHINI KUMARI	A.G.
2240. CR. MISC./17508/2021 498A,341,323,34 A.BAIL	1 SANJAY DAS vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
2241. CR. MISC./17515/2021 272,273, A.BAIL	1 MD PERWEZ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
2242. CR. MISC./17520/2021 341,323,324,307,3 A.BAIL	1 GULFAN ALAM vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
2243. CR. MISC./17521/2021 323,341,504,498A, A.BAIL	1 MIRTUNJAY KUMAR SINGH @ MRITUNJAY KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2244. CR. MISC./17523/2021 341,323,324,307,3 A.BAIL	1 MUKESH RAM vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G.
2245. CR. MISC./17527/2021 457,380 A.BAIL	1 DEEPAK GOND vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
2246. CR. MISC./17528/2021 30A A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2247. CR. MISC./17530/2021 376,34, A.BAIL	1 MD. AAZAM @ MD AZAM vs THE STATE OF BIHAR	ARSHAD JAMEEL HASHMI KAMAL KISHORE SINGH	A.G.
2248. CR. MISC./17534/2021 147,149,307,323,3 A.BAIL	1 SHASHIDHAR RAY @ SHASHISHAR ROY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA SHANKAR PRASAD ROY	A.G.
2249. CR. MISC./17536/2021 304,34 A.BAIL	1 AWADH BIHARI CHAKRAVARTI @ AVINASH CHAKRAVARTY @ DR. AVINASH CHAKRAVARTY vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
2250. CR. MISC./17538/2021 302,201,34, A.BAIL	1 RAM JAPIT ROY vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2251. CR. MISC./17540/2021 363,366A A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR	ASHOK KUMAR SINGH
2252. CR. MISC./17542/2021 341,323,307,379,5 A.BAIL	1 MADAN CHAURASIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2253. CR. MISC./17543/2021 Anticipatory bail A.BAIL	1 VIJAY RAI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2254. CR. MISC./17544/2021 30A A.BAIL	1 ASHARPHI SAH vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2255. CR. MISC./17545/2021 272,273 A.BAIL	1 ASHOK RAM vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2256. CR. MISC./17546/2021 356,379,411, A.BAIL	1 MD RAJA ALIAS RAJA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2257. CR. MISC./17548/2021 147,148,149,447,4 A.BAIL	1 BHOLA YADAV vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
2258. CR. MISC./17549/2021 406,420 A.BAIL	1 SUNITA JAIPURIYAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. DURGESH NANDAN RANJAN KUMAR MANISHA PRAKASH
2259. CR. MISC./17550/2021 341,323,307,386,5 A.BAIL	1 MD SIKANDAR @ IBRAHIM vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2260. CR. MISC./17551/2021 147,148,149,341,3 A.BAIL	1 VINOD MAHTO vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY PRAKASH SHRARMA	A.G.
2261. CR. MISC./17555/2021 341,323,379,308,5 A.BAIL	1 RAVI SHANKAR TANTO @ RAVI PRASAD vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.

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2262. CR. MISC./17556/2021 ANTICIPATORY BAIL A.BAIL	1	VIRENDRA KUMAR vs THE STATE OF BIHAR	BINOY KUMAR SINHA ARUN KUMAR TIWARI	A.G. ANIL KUMAR CHOUDHARY ANIL KUMAR CHOUDHARY
2263. CR. MISC./17558/2021 30A,36,41(I) A.BAIL	1	RAJESH SHARMA vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2264. CR. MISC./17560/2021 304B,120B,34 A.BAIL	1	BINOD KUMAR @ BINOD PRASAD vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. SHAMBHU SHARAN SINGH
2265. CR. MISC./17561/2021 341,323,307,504,5 A.BAIL	1	SARWER KHAN vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
2266. CR. MISC./17562/2021 341,323,324,354,4 A.BAIL	1	SERAJ MIAN@SEARAJ MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2267. CR. MISC./17563/2021 30A A.BAIL	1	MUNNI DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2268. CR. MISC./17564/2021 30A A.BAIL	1	LALIT PASWAN @ LALIT KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G.
2269. CR. MISC./17567/2021 341,342,323,504,3 A.BAIL	1	ASHA SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2270. CR. MISC./17569/2021 341,323,354B,504, A.BAIL	1	MD. SAGIR @ SAGIR AHMAD vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
2271. CR. MISC./17570/2021 Due to land dispu A.BAIL	1	RASOOL ANSARI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2272. CR. MISC./17571/2021 366A,376,506/34 A.BAIL	1	RAJA RAM YADAV @ RAJ KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH
2273. CR. MISC./17574/2021 366A, A.BAIL	1	BRAHMDEO KUMAR @ VERMA CHOUHARY vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
2274. CR. MISC./17575/2021 7 A.BAIL	1	BHAVESH KUMAR PASWAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2275. CR. MISC./17580/2021 30A A.BAIL	1	VIKKY KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
2276. CR. MISC./17582/2021 392 A.BAIL	1	PAPPU RAM vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2277. CR. MISC./17584/2021 anticipatory bail A.BAIL	1	ARJUN YADAV vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
2278. CR. MISC./17592/2021 304(B),34 A.BAIL	1	GAGANDEO YADAV @ GAGANDEO RAI vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
2279. CR. MISC./17593/2021 272,273,188 A.BAIL	1	AMLESH KUMAR @ AMLESH SINGH vs THE STATE OF BIHAR	VIJAY KUMAR RAJNISH KUMAR	A.G.
2280. CR. MISC./17595/2021 341,326,307,504,3 A.BAIL	1	SAJAN KUMAR @ SAJAN KUMAR YADAV @ SAJAN YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR	A.G.
2281. CR. MISC./17598/2021 30A A.BAIL	1	RAVI KUMAR MAHTO @ RAVI RAUSHAN @ RAVI RASHAN vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2282. CR. MISC./17599/2021 341,323,498A,354, A.BAIL	1	AZAD @ MD AZAD vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. RADHA MOHAN SINGH
2283. CR. MISC./17601/2021 323,341,504,506,3 A.BAIL	1	CHAND YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
2284. CR. MISC./17602/2021 25(1-B)A,26,35 A.BAIL	1	MADAN GUPTA @ MADAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VINOD PANDEY	A.G.
2285. CR. MISC./17605/2021 272,273,120B, A.BAIL	1	MANISH @ MANISH RAI @ MANISH KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2286. CR. MISC./17612/2021 341,323,325,379,3 A.BAIL	1	DHARMENDRA PRAJAPATI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	ABHAY KUMAR ROY
2287. CR. MISC./17613/2021 363,366A,506,34, A.BAIL	1	RANDHIR PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	ADITYA NARAYAN SINGH.1

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2288. CR. MISC./17614/2021 30A A.BAIL	1 DHARO YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	SANJAY KUMAR PANDEY
2289. CR. MISC./17617/2021 414 A.BAIL	1 DILIP YADAV @ DILIP KUMAR YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
2290. CR. MISC./17618/2021 30A A.BAIL	1 JALINDRA SAHANI @ YOGENDRA SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2291. CR. MISC./17619/2021 379,461, A.BAIL	1 MD. GUDDU vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	DR.MRITYUNJAYA KR.GAUTAM
2292. CR. MISC./17622/2021 30A A.BAIL	1 BIRBAL YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
2293. CR. MISC./17623/2021 498A,323,354A,34, A.BAIL	1 RAMESH KUMAR @ RAMESH KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	PRADEEP NARAIN KUMAR MADHURENDRA KUMAR MADHURENDRA KUMAR
2294. CR. MISC./17627/2021 341,323,325,307,3 A.BAIL	1 YUNUS @ INSUL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2295. CR. MISC./17629/2021 341,323,354,354B, A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2296. CR. MISC./17633/2021 341,323,379,385,3 A.BAIL	1 MD CHOTU vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
2297. CR. MISC./17635/2021 30A A.BAIL	1 RAHUL SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
2298. CR. MISC./17636/2021 30A A.BAIL	1 SUBASH RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2299. CR. MISC./17638/2021 30A,36 A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
2300. CR. MISC./17640/2021 498A,494,34, A.BAIL	1 RAJAN KUMAR PANDEY @ RAJAN PANDEY vs THE STATE OF BIHAR	AKHILESHWAR SINGH VENKATESH KIRTI	RAM ANURAG SINGH
2301. CR. MISC./17643/2021 30,30A A.BAIL	1 BANSHI MANJHI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2302. CR. MISC./17644/2021 341,323,324,354A, A.BAIL	1 RAMDEO MAHTO @ RAMDEB MAHTO vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	ANIL PRASAD SINGH
2303. CR. MISC./17645/2021 Anticipatory Bail A.BAIL	1 RANJEET GOSWAMI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2304. CR. MISC./17649/2021 147,148,149,341,3 A.BAIL	1 JIBACHH JHA vs THE STATE OF BIHAR	TUHIN SHANKAR	MD. FAHIMUDDIN PANKAJ KUMAR JHA ABHIJEET GAUTAM
2305. CR. MISC./17654/2021 147,148,149,323,5 A.BAIL	1 BAJRANGI YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
2306. CR. MISC./17656/2021 147,149,323,307,5 A.BAIL	1 KRISHNANDAN RAI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2307. CR. MISC./17657/2021 386,387 A.BAIL	1 MD. ALAMGIR vs THE STATE OF BIHAR	MD. ATAUR RAHMAN	A.G.
2308. CR. MISC./17658/2021 379 A.BAIL	1 ROUSHAN KUMAR vs THE STATE OF BIHAR	SATYA RANJAN SINHA	A.G.
2309. CR. MISC./17659/2021 30A A.BAIL	1 ANISH KUMAR @ AKSHAY @ AKSHAY KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2310. CR. MISC./17661/2021 341,323,307,353,3 A.BAIL	1 SUDHIR SINGH @ SUDHISH PRASAD SINGH @ SUDISH SHING vs THE STATE OF BIHAR	BIPIN KUMAR JITENDRA KUMAR	A.G.
2311. CR. MISC./17664/2021 147,341,504,323,3 A.BAIL	1 UMESH SINGH @ UMESH KUMAR YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. RAMA KANT SINGH
2312. CR. MISC./17665/2021 420,467,468,384,3 A.BAIL	1 AKASH KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
2313. CR. MISC./17667/2021 272,273 A.BAIL	1 JOKHAN YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.

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2314. CR. MISC./17668/2021 363,366A,34 A.BAIL	1 GORAKH DAS vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	A.G.
2315. CR. MISC./17674/2021 304(B),120(B),34 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2316. CR. MISC./17676/2021 419,420,406,120B, A.BAIL	1 JITENDRA PRASAD SAH vs THE STATE OF BIHAR	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	ASHOK KUMAR SINGH
2317. CR. MISC./17677/2021 147,149,447,323,3 A.BAIL	1 KAMLESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
2318. CR. MISC./17679/2021 30A A.BAIL	1 SHIVAM KUMAR @ BITTU KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
2319. CR. MISC./17680/2021 18C,27(b)(ii),18( A.BAIL	1 RAM NARAYAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	ANIL KUMAR SINGH NO. 1
2320. CR. MISC./18533/2021 147,148,149,188,3 A.BAIL	1 RAJU BIND vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. BHOLA KUMAR
2321. CR. MISC./18536/2021 341,323,324,307,3 A.BAIL	1 FULO YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2322. CR. MISC./18537/2021 341,342,343,324,3 A.BAIL	1 HIRA @ BALE PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G. PRAMOD KUMAR DHIRENDRA KUMAR
2323. CR. MISC./18540/2021 30A A.BAIL	1 SHAMBHU BIND vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
2324. CR. MISC./18541/2021 341,323,354(B),50 A.BAIL	1 KALLU KUMAR @ KALLU @ RITIK KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	A.G.
2325. CR. MISC./18542/2021 anticipatory bail A.BAIL	1 AMAR NATH PANDEY vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
2326. CR. MISC./18545/2021 498-A A.BAIL	1 AVINASH MALL vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G. VAGISHA PRAGYA VACAКNAVI
2327. CR. MISC./18546/2021 341,323,325,307,3 A.BAIL	1 UDAY CHANDRA GUPTA @ LAKHAN GUPTA vs THE STATE OF BIHAR	RAJIB RANJAN JHA	A.G.
2328. CR. MISC./18547/2021 341,323,324,325,3 A.BAIL	1 VIJAY YADAV @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
2329. CR. MISC./18549/2021 420,379, A.BAIL	1 JAY PRAKASH RAM vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
2330. CR. MISC./18550/2021 147,148,149,341,3 A.BAIL	1 CHARITAR SINGH @ RAMCHARITAR SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIKRAMADIT	A.G.
2331. CR. MISC./18551/2021 323,324,341,307,3 A.BAIL	1 BRAHMDEO YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2332. CR. MISC./18552/2021 30A A.BAIL	1 TENI @ SHANKAR KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2333. CR. MISC./18553/2021 341,323,324,307,5 A.BAIL	1 SURANJAN RAM @ SURANJAN KUMAR @ SURANJAN KUMAR RAM vs THE STATE OF BIHAR	NITYANAND	A.G. YUGAL KISHORE RUPA KUMARI
2334. CR. MISC./18554/2021 406,420,504,506,3 A.BAIL	1 LAXSHMI NARAYAN PASWAN vs THE STATE OF BIHAR	RAM SEWAK PRASAD	A.G.
2335. CR. MISC./18557/2021 341,323,307,504,5 A.BAIL	1 UPENDRA KUMAR @ UPENDRA CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2336. CR. MISC./18559/2021 341,323,448,379,5 A.BAIL	1 RANJIT KUMAR @ RANJIT MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2337. CR. MISC./18560/2021 363,365 A.BAIL	1 VIKRAM SINGH @ VIKRAM KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2338. CR. MISC./18561/2021 376(F),328 A.BAIL	1 MUKESH KUMAR @ MUKESH KUMAR YADAV vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
2339. CR. MISC./18564/2021 302,34, A.BAIL	1 SATYENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.



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2340. CR. MISC./18568/2021 272,273 A.BAIL	1	PUNIT MAHTO vs THE STATE OF BIHAR	PREM PRAKASH PODDAR	A.G.
2341. CR. MISC./18570/2021 399,402, A.BAIL	1	RAHUL KUMAR @ RAHUL RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2342. CR. MISC./18572/2021 341,323,307,504,5 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
2343. CR. MISC./18576/2021 302,201,120(B),34 A.BAIL	1	SONIYA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2344. CR. MISC./18577/2021 341,323,324,325,3 A.BAIL	1	RAM JAPO SADA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
2345. CR. MISC./18578/2021 30A A.BAIL	1	AJAY KUMAR @ AJAY RAI vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2346. CR. MISC./18582/2021 328,302,34 A.BAIL	1	MOHAN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2347. CR. MISC./18587/2021 420,498(A),34 A.BAIL	1	AJIT KUMAR CHARAN vs THE STATE OF BIHAR	PRASHANT KUMAR GOVIND MOHAN THAKUR	A.G.
2348. CR. MISC./18588/2021 147,148,341,323,3 A.BAIL	1	BRAJESH MANDAL @ NIRAJ MANDAL @ NIRAJ KUMAR MANDAL vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2349. CR. MISC./18592/2021 30A A.BAIL	1	BILAT SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2350. CR. MISC./18593/2021 498(A),341,323,50 A.BAIL	1	AFSAR KHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2351. CR. MISC./18596/2021 30A,37B A.BAIL	1	LAXMI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2352. CR. MISC./18598/2021 120B A.BAIL	1	BHUSHAN SAW @ BHUSHAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2353. CR. MISC./18599/2021 409,420,34, A.BAIL	1	MISHRI LAL MANDAL @ MISHRI MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2354. CR. MISC./18600/2021 30A A.BAIL	1	PANKAJ ROY @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2355. CR. MISC./18601/2021 147,148,149,447,3 A.BAIL	1	ACHEY LAL PRASAD @ ACHE LAL YADAV vs THE STATE OF BIHAR	BINAYAK KUMAR SHRIVASTAV	A.G.
2356. CR. MISC./18602/2021 147,148,149,307,5 A.BAIL	1	VIJAY KUMAR MANDAL @ VIJAY KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2357. CR. MISC./18603/2021 341,323,324,307,3 A.BAIL	1	MUKESH KUMAR SINGH @ MUKESH SINGH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2358. CR. MISC./18606/2021 365,366,120B,34 A.BAIL	1	KRISHNA KUMAR vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2359. CR. MISC./18608/2021 366,366A,34 A.BAIL	1	SAHANWAZ @ MD. SANWAZ vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
2360. CR. MISC./18609/2021 147,148,149,341,3 A.BAIL	1	ABHINAW PANDEY @ ABHINAV KUMAR PANDEY vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	A.G.
2361. CR. MISC./18610/2021 323,325,341,307,3 A.BAIL	1	LALAN PRASAD SINGH vs THE STATE OF BIHAR	SOURAV SUMAN SANCHAY SRIVASTAVA AALEKH ANAND	A.G. SUNIL KUMAR DUBEY
2362. CR. MISC./18611/2021 341,323,504,324,3 A.BAIL	1	GUDDU KUMAR SINGH vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	A.G.
2363. CR. MISC./18616/2021 498A,504,506,34 A.BAIL	1	RAJU RAY @ RAJU KUMAR vs THE STATE OF BIHAR	RAMJI KUMAR	A.G. JAY RAM PRASAD NIRANJAN KUMAR SINGH
2364. CR. MISC./18617/2021 409,419,420 A.BAIL	1	SMT. SANDHYA SRIVASTAVA vs THE STATE OF BIHAR	SATYAPAL SINGH AWADHESH KUMAR SINGH TARUN	A.G.
2365. CR. MISC./18618/2021 341,323,307,379,5 A.BAIL	1	HEERA KUMAR @ ANIKET KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.

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2366. CR. MISC./18619/2021 147,148,149,323,3 A.BAIL	1 LAL BABU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2367. CR. MISC./18620/2021 302,34, A.BAIL	1 MD. MAHTAB ALAM vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2368. CR. MISC./18621/2021 323,341,504,506,3 A.BAIL	1 AJAY MANJHI vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2369. CR. MISC./18625/2021 409,420, A.BAIL	1 UMA SHANKAR MANJHI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2370. CR. MISC./18627/2021 457,380,506,504,3 A.BAIL	1 ANKIT KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
2371. CR. MISC./18629/2021 302,34, A.BAIL	1 HARI KISHOR SAH @ HARI KISHOR KUMAR SAH vs THE STATE OF BIHAR	DHRAMVEER	A.G.
2372. CR. MISC./18633/2021 30(a) A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2373. CR. MISC./18637/2021 25(1-B)A,25(1-AA) A.BAIL	1 VIKASH VISHWAKARMA @ VIKASH MISTRI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2374. CR. MISC./18638/2021 406,420,504,506,3 A.BAIL	1 CHANDRA BHUSHAN KUMAR SAH ALIAS CHANDRA BHUSHAN KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. RAM KISHORE SINGH
2375. CR. MISC./18639/2021 304(B),34 A.BAIL	1 PRAVILA DEVI @ DHARMSHILA DEVI vs THE STATE OF BIHAR	RAKESH SINGH RAGINI LATA SINGH MEENA SINGH BHASKAR SHANKAR	A.G.
2376. CR. MISC./18648/2021 341,323,307,354,5 A.BAIL	1 NARESH YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
2377. CR. MISC./18651/2021 anticipatory bail A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G. SIDDHARTH HARSH
2378. CR. MISC./18653/2021 302,34 A.BAIL	1 YOGENDRA MAHTO vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR SHAMBHU PRASAD KUNWAR	A.G.
2379. CR. MISC./18654/2021 147,148,149,323,3 A.BAIL	1 VINOD KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM	A.G.
2380. CR. MISC./18659/2021 147,148,149,341,3 A.BAIL	1 MANOJ MANDAL vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2381. CR. MISC./18664/2021 147,148,149,341,3 A.BAIL	1 MAINUDDIN vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR ARVIND KUMAR	A.G.
2382. CR. MISC./18665/2021 392 A.BAIL	1 PAPPU @ PARWEZ vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
2383. CR. MISC./18667/2021 302,34 A.BAIL	1 MUKESH YADAV vs THE STATE OF BIHAR	HARISH KUMAR	A.G. KUMARI ANUPAM MITHILESH KUMAR UPADHYAY RAJU PRASAD
2384. CR. MISC./18671/2021 341,323,307,504,3 A.BAIL	1 TUNTUN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2385. CR. MISC./18672/2021 341,323,307,34 A.BAIL	1 RAM AYODHYA @ RAM AYODHYA MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. DR. RAJESH KUMAR SINGH
2386. CR. MISC./18673/2021 66C,66D A.BAIL	1 PIUSH KUMAR @ PIUSH KUMAR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2387. CR. MISC./18681/2021 30A A.BAIL	1 HIRALAL DHANGAD vs STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2388. CR. MISC./18684/2021 341,323,324,307,3 A.BAIL	1 PAPPU YADAV vs THE STATE OF BIHAR	APRAJITA MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
2389. CR. MISC./18686/2021 147,341,323,325,3 A.BAIL	1 SANTOSH THAKUR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR DINKAR KUMAR	A.G.

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2390. CR. MISC./18688/2021 420,406,467,468,4 A.BAIL	1 VIJAY KUMAR VARMA @ VIJAY KUMAR VERMA vs THE STATE OF BIHAR	NIRMALA KUMARI AJIT NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G.
2391. CR. MISC./18689/2021 341,323,307,504,5 A.BAIL	1 DABLU YADAV @ DEVANAND YADAV@ DABLU vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2392. CR. MISC./18692/2021 147,148,149,341,3 A.BAIL	1 CHANDANI DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2393. CR. MISC./18693/2021 341,323,504,498(A A.BAIL	1 MD FIROZ KHAN vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
2394. CR. MISC./18694/2021 a bail A.BAIL	1 VIKASH KUMAR @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
2395. CR. MISC./18695/2021 30(a) A.BAIL	1 MONU KUMAR @ MONTI vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KUMAR ARYA	A.G.
2396. CR. MISC./18696/2021 419,420,409,34 A.BAIL	1 DINESH GOPE vs THE STATE OF BIHAR	SHIVAM NILESH KUMAR	A.G.
2397. CR. MISC./18697/2021 30(a),41(1) A.BAIL	1 ASHOK RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2398. CR. MISC./18698/2021 420,406,34 A.BAIL	1 JASAMUDDIN MIAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2399. CR. MISC./18703/2021 30A A.BAIL	1 RAJU SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
2400. CR. MISC./18706/2021 467,468,420,120(B A.BAIL	1 SATISH CHANDRA PRASAD vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
2401. CR. MISC./18707/2021 188,280,337,338,3 A.BAIL	1 RANJEET YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2402. CR. MISC./18711/2021 341,323,324,307,3 A.BAIL	1 RAM BALAK SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2403. CR. MISC./18716/2021 341,323,324,325,3 A.BAIL	1 RAMAYAN RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2404. CR. MISC./18718/2021 147,149,341,323,4 A.BAIL	1 MADAN JHA @ MADAN KUMAR JHA vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2405. CR. MISC./18720/2021 30(a),30(d) A.BAIL	1 DEEPAK YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	A.G.
2406. CR. MISC./18721/2021 30A A.BAIL	1 SUNNY KUMAR @ SUNNY SINGH vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	A.G.
2407. CR. MISC./18727/2021 30A A.BAIL	1 RAM BAHADUR MAHTO vs THE STATE OF BIHAR	NAVNIT KUMAR GAJENDRA PRASAD YADAV SHIVNANDAN BHARTI	A.G.
2408. CR. MISC./18729/2021 341,323,448,307,3 A.BAIL	1 AARTI DEVI vs THE STATE OF BIHAR	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	A.G.
2409. CR. MISC./18730/2021 147,379,420,411,3 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2410. CR. MISC./18735/2021 341,323,448,504,5 A.BAIL	1 JAGLAL SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
2411. CR. MISC./18736/2021 399,402 A.BAIL	1 PRINCE KUMAR SHAHI @ SONA SHAHI @ SONU SHAHI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
2412. CR. MISC./18737/2021 30A,D A.BAIL	1 DEONANDAN YADAV vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G.
2413. CR. MISC./18738/2021 341,323,324,379,5 A.BAIL	1 LAKASHMAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2414. CR. MISC./18740/2021 420,409,34 A.BAIL	1 LAXMAN MAHRA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2415. CR. MISC./18742/2021 366(A),120(B),34 A.BAIL	1 MD. AJMAT @ AJMATULLAH @ AJMAT vs THE STATE OF BIHAR	RANA BALJIT SINGH	A.G.
2416. CR. MISC./18750/2021 147,323,324,307,3 A.BAIL	1 PARAS SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.

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2417. CR. MISC./18755/2021 341,323,354,376,5 A.BAIL	1 MD. MOBARAK NADAF @ MUBARAK NADAF vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2418. CR. MISC./18756/2021 147,148,149,341,3 A.BAIL	1 MUNNA RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2419. CR. MISC./18757/2021 498(A),341,323,50 A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2420. CR. MISC./19635/2021 387, A.BAIL	1 BENJAMIN HEMBRAM vs THE STATE OF BIHAR	SURESH KUMAR ARBIND KUMAR NAND KISHORE MARANDI	BHANU PRATAP SINGH
2421. CR. MISC./19636/2021 323,341,324,307,5 A.BAIL	1 BATESHWAR RAMANI vs THE STATE OF BIHAR	BIPIN KUMAR	LALAN KUMAR
2422. CR. MISC./19637/2021 498(A),34 A.BAIL	1 RANJEET KUMAR MANDAL vs THE STATE OF BIHAR	DR. MANOJ KUMAR	RABINDRA KUMAR SANJAY KUMAR JHA
2423. CR. MISC./19643/2021 341,323,308,34 A.BAIL	1 BINAY MANDAL vs THE STATE OF BIHAR	TARUN KUMAR SINHA	LALAN KUMAR
2424. CR. MISC./19644/2021 30A A.BAIL	1 ANIL KUMAR RAI @ ANIL RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	ANIL PRASAD SINGH
2425. CR. MISC./19645/2021 341,323,328,376,5 A.BAIL	1 BIRJESH YADAV @ BIJESH KUMAR YADAV vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	ANAND MOHAN PRASAD MEHTA
2426. CR. MISC./19650/2021 341,323,324,354,3 A.BAIL	1 HARENDRA RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	SURESH PRASAD SINGH
2427. CR. MISC./19652/2021 147,148,149,341,3 A.BAIL	1 SURESH RAM vs THE STATE OF BIHAR	KUMAR RAJEEV	PRANAV KUMAR
2428. CR. MISC./19653/2021 341,323,307,379,5 A.BAIL	1 PRAKASH SRIVASTAVA @ RITU SRIVASTAVA vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	ANITA KUMARI
2429. CR. MISC./19656/2021 30a,38-1,41-1 A.BAIL	1 SANJAY RAJ vs THE STATE OF BIHAR	RENU BALA SINHA	ATUL CHANDRA
2430. CR. MISC./19657/2021 302,201,34 A.BAIL	1 SUBHAWATI DEVI @ SUBHAWATI KUMARI vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINHA ABHAY KUMAR	PARMANAND KUMAR
2431. CR. MISC./19662/2021 341,323,353,379,5 A.BAIL	1 PREMCHAND KUMAR vs THE STATE OF BIHAR	ALOK KUMAR NEERAJ KUMAR RAGHWENDRA PRATAP SINGH	AJAY KUMAR JHA
2432. CR. MISC./19663/2021 379,411,269,270,1 A.BAIL	1 BRAJESH KUMAR PANKAJ vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY	RAM ANURAG SINGH
2433. CR. MISC./19664/2021 414 A.BAIL	1 SURESH SAHNI vs THE STATE OF BIHAR	SHRUTI SINHA JITENDRA NARAIN SINHA	RAM SUMIRAN RAI
2434. CR. MISC./19666/2021 30A A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH	ARVIND KUMAR PANDEY
2435. CR. MISC./19667/2021 30A A.BAIL	1 SHUKHAL MANJHEE vs THE STATE OF BIHAR	UMESH KUMAR SINGH SUNIL KUMAR	ASHOK KUMAR SINGH
2436. CR. MISC./19668/2021 420,409,467,468,3 A.BAIL	1 SHYAM BIHARI MAHTO vs THE STATE OF BIHAR	KRISHNA CHANDRA RAKESH KUMAR RANJAN	MD. ASLAM ANSARI
2437. CR. MISC./19670/2021 409,420, A.BAIL	1 ANURAG KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	PARMESHWAR MEHTA SHAILENDRA KUMAR SINGH
2438. CR. MISC./19671/2021 147,149,341,323,3 A.BAIL	1 VIKKI KUMAR KESHARI vs THE STATE OF BIHAR	DEEPAK KUMAR	ANITA KUMARI
2439. CR. MISC./19674/2021 30(a) A.BAIL	1 MUNNA CHAUHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	SANJAY KUMAR SHARMA
2440. CR. MISC./19675/2021 406,420, A.BAIL	1 MANOJ TIWARY vs THE STATE OF BIHAR	NARENDRA KUMAR PRAKASH RANJAN SINHA RAKESH KUMAR JHA	ADITYA NARAYAN SINGH.1
2441. CR. MISC./19676/2021 498(A),302,341,32 A.BAIL	1 PRAKASH KUMAR SONI vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH	DR.MRITYUNJAYA KR.GAUTAM
2442. CR. MISC./19683/2021 353,420,427,467,4 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	ASHA DEVI
2443. CR. MISC./19686/2021 147,148,149,341,3 A.BAIL	1 DHANU KUMAR SINGH vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	A.G

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2444. CR. MISC./19688/2021 341,323,324,307,3 A.BAIL	1	GANESH PANDEY vs THE STATE OF BIHAR	LOKESH SHASHI BHUSHAN SINGH	ARUN KUMAR PANDEY
2445. CR. MISC./19694/2021 414 A.BAIL	1	DILIP KUMAR vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
2446. CR. MISC./19695/2021 341,323,307,379,3 A.BAIL	1	AMAN PRASAD vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2447. CR. MISC./19698/2021 147,149,323,324,3 A.BAIL	1	SHAILESH CHANDRABANSHI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
2448. CR. MISC./19699/2021 272,273 A.BAIL	1	VINOD CHAUDHARY @ VINOD KUMAR CHAUDHARY vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
2449. CR. MISC./19701/2021 341,323,376,504,5 A.BAIL	1	ARSHAD MUMTAZ vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2450. CR. MISC./19703/2021 304(B), 201,34 A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	MADAN KUMAR
2451. CR. MISC./19705/2021 147,148,149,323,5 A.BAIL	1	ARUN GOPE @ ARUN KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	VEENA KUMARI JAISWAL
2452. CR. MISC./19706/2021 147,148,149,323,3 A.BAIL	1	ARUN PRASAD @ ARUN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2453. CR. MISC./19708/2021 420,376,323,498A, A.BAIL	1	KAUSAR ANSARI vs THE STATE OF BIHAR	MD. ASLAM ANSARI	MURLI DHAR ASHOK KUMAR
2454. CR. MISC./19709/2021 279,337,338,307 A.BAIL	1	SAHIL KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
2455. CR. MISC./19710/2021 467,468,420 A.BAIL	1	HARIGOVIND MISHRA vs THE STATE OF BIHAR	GOPI JHA MANI KANT MISHRA	A.G.
2456. CR. MISC./19711/2021 341,323,379,427,5 A.BAIL	1	ROSHAN KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR THAKUR	UMESH LAL VERMA
2457. CR. MISC./19712/2021 363,341,342,504,3 A.BAIL	1	RANJAY KUMAR AND OTHERS vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA	A.G.
2458. CR. MISC./19714/2021 457,380 A.BAIL	1	CHANDAN RAM vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
2459. CR. MISC./19717/2021 147,148,324,323,3 A.BAIL	1	MD. SHAMIM @ MD. SHAMIM AKHTAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2460. CR. MISC./19719/2021 272,273 A.BAIL	1	JAGARNATH PASWAN vs THE STATE OF BIHAR	PATANJALI RISHI	A.G.
2461. CR. MISC./19720/2021 363,366A,34 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	YOGENDRA KUMAR SINGH
2462. CR. MISC./19722/2021 anticipatory bail A.BAIL	1	MUKESH SINGH vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
2463. CR. MISC./19723/2021 397 A.BAIL	1	VISHAL PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVINISH KUMAR SINGH	A.G.
2464. CR. MISC./19725/2021 341,323,504,506,3 A.BAIL	1	RAJESH THAKUR vs THE STATE OF BIHAR	MRIGENDRA KUMAR MAYANK BILOCHAN	A.G.
2465. CR. MISC./19726/2021 302,304B,201,34, A.BAIL	1	ANGAD KUSHWAHA @ DILIP KUSHWAHA vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	DAMODAR PRASAD TIWARY
2466. CR. MISC./19728/2021 147,341,342,323,4 A.BAIL	1	VINOD KUMAR @ VINOD DAS vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
2467. CR. MISC./19732/2021 341,323,308,504,3 A.BAIL	1	PRAHALAD PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2468. CR. MISC./19734/2021 Anticipatory bail A.BAIL	1	SHIVAM KUMAR @ GOLU @ GOLU KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
2469. CR. MISC./19742/2021 341,323,452,326,4 A.BAIL	1	BHOLA SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2470. CR. MISC./19743/2021 392 A.BAIL	1	RAKESH KUMAR @ CHURCHURIA vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
2471. CR. MISC./19747/2021 147,149,341,323,5 A.BAIL	1	SUJEET KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	RAM NARESH RAY

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2472. CR. MISC./19748/2021 147,148,149,341,3 A.BAIL	1 BINOD MANJHI @ BINOD KUMAR MANJHI vs THE STATE OF BIHAR	RAKESH KUMAR SIYA RAM SHAHI	A.G.
2473. CR. MISC./19749/2021 30A,34,38 A.BAIL	1 MOHAR YADAV vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G.
2474. CR. MISC./19754/2021 304(B),34 A.BAIL	1 TARA DEVI vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR	A.G. SABAL KUMAR JHA
2475. CR. MISC./19756/2021 272,273 A.BAIL	1 SANJAY KUMAR CHAUDHARY @ SANJAY KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
2476. CR. MISC./19757/2021 272,273 A.BAIL	1 GOPAL SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	KUMAR RANJIT RANJAN
2477. CR. MISC./19759/2021 498A,323,379,34, A.BAIL	1 SHAMNATH RAM vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	GAURI SHANKAR GUPTA
2478. CR. MISC./19760/2021 498(A),328,304 A.BAIL	1 BHARTI DEVI vs THE STATE OF BIHAR	GAURAV GOVIND	A.G.
2479. CR. MISC./19761/2021 30-A A.BAIL	1 RAJESH PASWAN vs THE STATE OF BIHAR	ANIRUDH MISHRA JAGDISH PRASAD	A.G.
2480. CR. MISC./19762/2021 376,34 A.BAIL	1 USHA KIRAN vs THE STATE OF BIHAR	PRAVEEN KUMAR KRISHNA MOHAN	A.G.
2481. CR. MISC./19763/2021 498(A),354(D) A.BAIL	1 ANWAR ALAM @ ANWARUL @ ANWARU vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G.
2482. CR. MISC./19764/2021 363,365, A.BAIL	1 SATYAM KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR USHA RAI KUMARI RANJITA	A.G.
2483. CR. MISC./19765/2021 420,376,323,498A, A.BAIL	1 ZAKIR HUSSAIN vs THE STATE OF BIHAR	MD. ASLAM ANSARI	RAM BILASH ROY RAMAN
2484. CR. MISC./19767/2021 petitioern in job A.BAIL	1 MANOJ SAH @ MANOJ KUMAR vs THE STATE OF BIHAR	KUMARI RASHMI SURESH PD SINGH NO.1	A.G.
2485. CR. MISC./19769/2021 341,323,504,506,4 A.BAIL	1 NAVIN KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
2486. CR. MISC./19770/2021 341,323,324,307,5 A.BAIL	1 SURYA PRAKASH vs THE STATE OF BIHAR	RAM BABU	AWADHESH KUMAR SINGH
2487. CR. MISC./19773/2021 30-A A.BAIL	1 LALAN TELI @ LALAN PRASAD GUPTA vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH RIZWANUL JAMA KHAN	A.G.
2488. CR. MISC./19775/2021 420,406,409,120B, A.BAIL	1 MEER IBNUL HUSSAIN vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
2489. CR. MISC./19776/2021 302,120B,34 A.BAIL	1 PARMENDRA YADAV @ PARMENDRA KUMAR vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	ASHOK KUMAR
2490. CR. MISC./19777/2021 356,379,414,34 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2491. CR. MISC./19779/2021 272,273 A.BAIL	1 DHUSAN RISHI vs THE STATE OF BIHAR	NAFISUZZOHA MD.MANZER KARIM	A.G.
2492. CR. MISC./19783/2021 363,366-A,34 A.BAIL	1 SUBHASH MUKHIYA@ SUBHASH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2493. CR. MISC./19784/2021 494,498A A.BAIL	1 SANJAY MAHTO vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
2494. CR. MISC./19789/2021 147,148,307,427 A.BAIL	1 MITHAIYA@ MITHAI YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
2495. CR. MISC./19790/2021 a bail A.BAIL	1 PARMESHAR VERMA @ PARMESHWAR VERMA @ PARMESHWAR BARMA vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
2496. CR. MISC./19791/2021 272,273 A.BAIL	1 BINOD KUMAR YADAV @ BINOD YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH JITENDRA KUMAR SINGH SHANKAR KUMAR	ANIL KUMAR SINGH NO. 1
2497. CR. MISC./19792/2021 304B,120B,34 A.BAIL	1 RAM PARWESH RAI vs THE STATE OF BIHAR	ANISH CHANDRA	MD. ANBZARUL HAQUE SAHARA
2498. CR. MISC./19797/2021 406,420 A.BAIL	1 SUBODH SINGH vs THE STATE OF BIHAR	DINESH JHA	A.G.
2499. CR. MISC./19802/2021 30A A.BAIL	1 DIPAK RAY @ DIPAK KUMAR RAY vs THE STATE OF BIHAR	PRASHANT KUMAR HARSH ANUJ AJIT KUMAR SINGH	ASHOK KUMAR SINGH

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2500. CR. MISC./19803/2021 341,323,324,307,5 A.BAIL	1 ADUD ALAM @ PANDUK @ ADUD ALI @ ADUD HAQUE vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2501. CR. MISC./19806/2021 366A,341,323,504, A.BAIL	1 REHANA BEGUM @ REHANA BEGAM vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	SURESH PRASAD SINGH
2502. CR. MISC./19808/2021 341,323,324,307,3 A.BAIL	1 MD. ANAMUL @ MD. ANAMUL HAQUE vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2503. CR. MISC./19809/2021 147,148,149,324,3 A.BAIL	1 HAZRAT ALI @ SHEKH HAZRAT vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	MD. ASLAM ANSARI
2504. CR. MISC./19810/2021 147,148,149,341,3 A.BAIL	1 RAJU SINGH vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
2505. CR. MISC./19811/2021 30(A) A.BAIL	1 ANJU DEVI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	SHAILENDRA KUMAR SINGH
2506. CR. MISC./19812/2021 144,149,341,323,5 A.BAIL	1 PAPLESH KUMAR @ KUNAL vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA UPENDRA YADAV	A.G.
2507. CR. MISC./19814/2021 498A,34 A.BAIL	1 VIVEK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA PRAVEEN PRABHAKAR	MD. ANBZARUL HAQUE SAHARA
2508. CR. MISC./19817/2021 323,379,504,506,4 A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	SURESH PRASAD SINGH
2509. CR. MISC./19818/2021 364,302,201,34 A.BAIL	1 RAMDHANI SHARMA @ RAMDHANI THAKUR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2510. CR. MISC./19821/2021 30(a) A.BAIL	1 VINOD CHAUDHARI @ BULLU CHAUDHARI @ BINOD vs THE STATE OF BIHAR	SATYA PRAKASH	ANIL PRASAD SINGH
2511. CR. MISC./19823/2021 304B,34, A.BAIL	1 SANJAY SAH vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
2512. CR. MISC./19825/2021 30A A.BAIL	1 DEEPAK RAI vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
2513. CR. MISC./19826/2021 341,323,307,34,50 A.BAIL	1 SANDEEP PASWAN vs THE STATE OF BIHAR	MD. JUBAIR ANSARI NOUSHAD KHAN SITA RAM PRASAD	AWADHESH KUMAR SINGH
2514. CR. MISC./19829/2021 147,149,291,341,3 A.BAIL	1 NILESH KUMAR THAKUR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	SHYAM KUMAR SINGH
2515. CR. MISC./19832/2021 41-1,41-2,30A A.BAIL	1 RAJEEV SINGH @ CHOTU SINGH @ RAJEEV KUMAR SINGH @ CHOTU @ RAJEEV KUMAR @ CHOTU SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	RANA RANDHIR SINGH
2516. CR. MISC./19833/2021 30A A.BAIL	1 SANJAY MANJHI vs THE STATE OF BIHAR	AJAY KUMAR JAIN ALKA	A.G.
2517. CR. MISC./19836/2021 498(A),341,323,50 A.BAIL	1 CHANDAN KUMAR @ CHANDAN KUMAR SAH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. AJAY KUMAR GAUTAM AMARJEET KUMAR
2518. CR. MISC./19838/2021 341,323,504,506,4 A.BAIL	1 ANIKET KUMAR @ KETU KEWAT vs THE STATE OF BIHAR	NAGENDRA KUMAR DHEERAJ KISHORE SINHA SANTOSH KUMAR SINGH	UMESH LAL VERMA
2519. CR. MISC./19840/2021 188,420,308,34 A.BAIL	1 NAVIN KUMAR @ NAVIN KUMAR SINHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR	A.G.
2520. CR. MISC./20702/2021 304(B),120(B),34 A.BAIL	1 MUGALI DEVI @ RISHA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. SHAMBHU SHARAN SINGH
2521. CR. MISC./20705/2021 30(a) A.BAIL	1 LADDAN QURAIISHI @ MD. SIRAJ QURAIISHI vs THE STATE OF BIHAR	BINAY KUMAR SINGH JITENDRA KUMAR	A.G.
2522. CR. MISC./20711/2021 448,323,324,307,5 A.BAIL	1 SUIO MISTRI @ SURENDRA MISTRI vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
2523. CR. MISC./20712/2021 143,141,379,323,4 A.BAIL	1 MD. MUSTAKEEM vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
2524. CR. MISC./20716/2021 420,34 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	SATRUDHAN KUMAR SONI KUMARI PINKI KUMARI	A.G.

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2525. CR. MISC./20719/2021 30(a) A.BAIL	1	RAJ KUMAR MAHTO vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2526. CR. MISC./20723/2021 341,323,448,354,5 A.BAIL	1	DEEPAK KUMAR @ DEEPAK vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
2527. CR. MISC./20726/2021 30(a),41 A.BAIL	1	RAM JATAN SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
2528. CR. MISC./20729/2021 366(A),34 A.BAIL	1	ROHIT SAH @ ROHIT KUMAR SAH vs THE STATE OF BIHAR	CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ	A.G.
2529. CR. MISC./20730/2021 419,420,467,468,4 A.BAIL	1	SUGANDH KUMAR JHA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2530. CR. MISC./20732/2021 304(B),498(A),34 A.BAIL	1	SHANTI DEVI vs THE STATE OF BIHAR	AMIT KUMAR SANJAY KUMAR SINGH	A.G.
2531. CR. MISC./20733/2021 147,341,323,325,3 A.BAIL	1	RANJEET YADAV vs THE STATE OF BIHAR	ANIL KUMAR SAXENA BASANTI KUMARI	A.G.
2532. CR. MISC./20734/2021 363,366(A),34 A.BAIL	1	RAMASHRAY MAHTO vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	A.G.
2533. CR. MISC./20736/2021 147,148,149,341,3 A.BAIL	1	SAHEBJAN MIAN vs THE STATE OF BIHAR	RAKESH KUMAR SIYA RAM SHAHI	A.G.
2534. CR. MISC./20741/2021 379,411,188,269,2 A.BAIL	1	MD. RAJA vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
2535. CR. MISC./20742/2021 147,148,149,341,3 A.BAIL	1	SUJIT RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2536. CR. MISC./20743/2021 341,323,504,506,4 A.BAIL	1	SHYAM LAL SHARMA vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
2537. CR. MISC./20744/2021 363,366(A),34 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
2538. CR. MISC./20746/2021 30(a)(c)(d) A.BAIL	1	UPENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SHYAM KUAMR	A.G.
2539. CR. MISC./20762/2021 302,120(B),504,34 A.BAIL	1	MODASSIR TAUQUIER @ MD. NAIYAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G. ARBIND KUMAR SINGH PRATIVA KUMARI
2540. CR. MISC./20763/2021 341,323,324,325,3 A.BAIL	1	KRISHNA RAI vs THE STATE OF BIHAR	RAVI BHARDWAJ RACHANA SARASWATI	ANIL KUMAR SINGH NO. 1
2541. CR. MISC./20764/2021 147,149,447,323,3 A.BAIL	1	ARAVIND SINGH @ ARAVIND KUMAR SINGH vs THE STATE OF BIHAR	PRASHANT KUMAR HARSH ANUJ	PARMANAND KUMAR
2542. CR. MISC./20766/2021 420,467,468,471,4 A.BAIL	1	MANORMA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2543. CR. MISC./20767/2021 147,148,149,447,4 A.BAIL	1	MAHENDRA SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
2544. CR. MISC./20769/2021 392 A.BAIL	1	RAJENDRA SAHANI vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2545. CR. MISC./20771/2021 30(a),37(c) A.BAIL	1	MUKESH SAHNI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
2546. CR. MISC./20776/2021 376 A.BAIL	1	IMAM KHAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2547. CR. MISC./20777/2021 457,354A,379,34 A.BAIL	1	RAJU MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	RAM ANURAG SINGH
2548. CR. MISC./20780/2021 147,148,149,341,3 A.BAIL	1	BINOD RAI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR	A.G.
2549. CR. MISC./20782/2021 323,380,448,354-B A.BAIL	1	MD IMROZ ALAM vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G. BINAY KUMAR FAROOQUE AHMAD KHAN BINAY KUMAR FAROOQUE AHMAD KHAN
2550. CR. MISC./20783/2021 353 A.BAIL	1	SHASHI vs THE STATE OF BIHAR	RABINDRA KUMAR SHAILJA	SHYAMESHWAR DAYAL



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2551. CR. MISC./20784/2021 147,148,149,341,3 A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR,RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2552. CR. MISC./20787/2021 30A A.BAIL	1 RAJU PRASAD @ RAJU KUMAR PRASAD vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
2553. CR. MISC./20791/2021 302,120(B),34 A.BAIL	1 BRAJESH PASWAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2554. CR. MISC./20795/2021 420,406,34 A.BAIL	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR	AMISH KUMAR PRAVEEN KUMAR SHANKAR KUMAR CHOUDHARY	PARMESHWAR MEHTA SHAILENDRA KUMAR SINGH
2555. CR. MISC./20796/2021 341,323,307,354,5 A.BAIL	1 ANIL YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2556. CR. MISC./20799/2021 304B,34 A.BAIL	1 AATMA RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2557. CR. MISC./20800/2021 272,273,34 A.BAIL	1 RAVINDRA SINGH @ RAVINDRA KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
2558. CR. MISC./20803/2021 406,420 A.BAIL	1 HARIHAR PRASAD SINGH vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G.
2559. CR. MISC./20804/2021 363,366(A),34 A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
2560. CR. MISC./20806/2021 147,149,341,323,3 A.BAIL	1 KEDAR MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2561. CR. MISC./20808/2021 341,323,307,379,5 A.BAIL	1 ANAND KUMAR SINGH @ ANAND RAJ vs THE STATE OF BIHAR	SHYAMLENDRA KUMAR	A.G.
2562. CR. MISC./20809/2021 328,304(B),120(B) A.BAIL	1 PRAMILA DEVI vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR	RAM NARESH RAY
2563. CR. MISC./20811/2021 341,323,325,307,5 A.BAIL	1 SUBODH KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA AMRESH KUMAR ASHWINI KUMAR	A.G.
2564. CR. MISC./20813/2021 380 A.BAIL	1 BICKY KUMARI @ MONIKA KUMARI AND ANR vs THE STATE OF BIHAR	SHAMBHU SHARAN SHARMA RAJNEESH KUMAR RAI	VEENA KUMARI JAISWAL
2565. CR. MISC./20815/2021 376,504,34 A.BAIL	1 SHANKAR PRASAD GUPTA vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G. MD. HELAL AHMAD ALTAMASH
2566. CR. MISC./20816/2021 306,34,341,323,34 A.BAIL	1 LALBAHADUR TANTI vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G. SUBESH SHARMA
2567. CR. MISC./20820/2021 30(A) A.BAIL	1 AMARJEET SAHANI @ AMARAJEET KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA SHRUTI SINHA	MD. ANBZARUL HAQUE SAHARA
2568. CR. MISC./20822/2021 147,148,149,323,3 A.BAIL	1 ANIL KUMAR VERMA vs THE STATE OF BIHAR	VINAY MISTRY SANJAY KUMAR SANKET	RAM SUMIRAN RAI
2569. CR. MISC./20826/2021 302,120-b A.BAIL	1 SHAKALDEO PRASAD vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G.
2570. CR. MISC./20827/2021 30(a) A.BAIL	1 NITISH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	SURESH PRASAD SINGH
2571. CR. MISC./20828/2021 420,406 A.BAIL	1 RAMASHISH YADAV @ RAMASHISH PRASAD YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2572. CR. MISC./20829/2021 30(a),32(1),32(3) A.BAIL	1 MD. SHAMIMUR RAHMAN vs THE STATE OF BIHAR	RASHMI SHARMA JITENDRA NARAIN SINHA	UMANATH MISHRA
2573. CR. MISC./20832/2021 30(a) A.BAIL	1 BINAY KUMAR @ BINAY BARI vs THE STATE OF BIHAR	BINOD KUMAR PANDEY NAVIN KUMAR JHA BACHAN JEE OJHA	AKSHAY LAL PANDIT
2574. CR. MISC./20833/2021 366A,34 A.BAIL	1 RAM VINESH PASWAN vs THE STATE OF BIHAR	UDAY KUMAR	A.G.

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2575. CR. MISC./20836/2021 420,406 A.BAIL	1	AJEET SINGH @ AJEET KUMAR SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
2576. CR. MISC./20841/2021 341,323,324,308,5 A.BAIL	1	KRISHNA PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2577. CR. MISC./20842/2021 147,148,149,341,3 A.BAIL	1	MAHENDRA MANDAL vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	DR. KUMAR UDAY PRATAP
2578. CR. MISC./20844/2021 ANTICIPATORY BAIL A.BAIL	1	SHIV PRASAD SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
2579. CR. MISC./20848/2021 448,341,323,324,3 A.BAIL	1	MD NASIM @ MD NASIMUDDIN vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
2580. CR. MISC./20849/2021 8,15-C,25,29 A.BAIL	1	VIVEK SINGH @ VIVEK KUMAR @ VIVEK KR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G.
2581. CR. MISC./20852/2021 341,323,325,307,5 A.BAIL	1	MD. IMRAN @ AZIM vs THE STATE OF BIHAR	LALAN KUMAR	A.G.
2582. CR. MISC./20853/2021 147,148,149,143,3 A.BAIL	1	KRISHNA KUMAR @ MUNAN SINGH vs THE STATE OF BIHAR	MUKESH KANT	A.G.
2583. CR. MISC./20854/2021 406,420 A.BAIL	1	SIKANDAR DAS vs THE STATE OF BIHAR	BRAJESH SAHAY	AMITESH KUMAR
2584. CR. MISC./20856/2021 30(a) A.BAIL	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G.
2585. CR. MISC./20857/2021 30(a) A.BAIL	1	PAWAN KUMAR @ PAWAN PASWAN vs THE STATE OF BIHAR	RINA SINHA	AMITESH KUMAR
2586. CR. MISC./20859/2021 406,420,468,467,4 A.BAIL	1	KUNDAN MISHRA vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR	A.G.
2587. CR. MISC./20866/2021 341,323,307,504,5 A.BAIL	1	UMESH YADAV vs THE STATE OF BIHAR	VIVEKANAND VIVEK SHEO SHARAN PRASAD SINGH	A.G.
2588. CR. MISC./20871/2021 406,409,420,467,4 A.BAIL	1	DEW NATH RAJ BHAR @ DEW NATH BHAR vs THE STATE OF BIHAR	ADITYA NATH PANDEY	PARMESHWAR MEHTA
2589. CR. MISC./20873/2021 366(A), 341,323,35 A.BAIL	1	IRSHAD ALAM @ IRSHAD @ MD IRSHAD vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2590. CR. MISC./20874/2021 420,467,468,471,1 A.BAIL	1	SEEMA KUMARI vs THE STATE OF BIHAR	BAJARANGI LAL	AJAY MISHRA ARVIND KUMAR
2591. CR. MISC./20875/2021 a. bail A.BAIL	1	MADAN SAHNI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
2592. CR. MISC./20876/2021 anticipatory bail A.BAIL	1	RAJU SAH @ RAJ KISHORE SAH vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G.
2593. CR. MISC./20879/2021 147,149,341,323,3 A.BAIL	1	GHULAM GAUS @ MD. GULAM GAUS vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2594. CR. MISC./20881/2021 341,323,307,379,3 A.BAIL	1	BHRIGUNATH SAH vs THE STATE OF BIHAR	KUMAR BINODE BARIAR CHHATESHWARI KUMARI RAJIV RANJAN	PUSHPA SINHA
2595. CR. MISC./20882/2021 498(A), 372,373,32 A.BAIL	1	INDRAJEET RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2596. CR. MISC./20885/2021 341,323,332,333,3 A.BAIL	1	DHARMENDAR SAH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
2597. CR. MISC./20887/2021 341,323,307,379,5 A.BAIL	1	NIRMAL RISHI vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	RAJIV NAYAN
2598. CR. MISC./20889/2021 341,323,324,307,4 A.BAIL	1	MAHADEO SAH @ MADADEV SAHU @ MAHADEV PRASAD SAH vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV PRAVIN KUMAR	A.G. KEDAR JHA
2599. CR. MISC./20890/2021 147,148,149,341,3 A.BAIL	1	ABDESH KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
2600. CR. MISC./20891/2021 147,148,149,341,3 A.BAIL	1	BIJAY YADAV vs THE STATE OF BIHAR	N. A. SHAMSI	ANUJ KUMAR SHRIVASTAVA
2601. CR. MISC./20893/2021 272,273,379, A.BAIL	1	LORIK YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	VEENA RANI PRASAD

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2602. CR. MISC./20894/2021 272,273,34 A.BAIL	1 RAMESH CHAUDHARY vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2603. CR. MISC./20895/2021 147,148,149,323,3 A.BAIL	1 CHAND ALI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH ABHISHEK KUMAR	A.G.
2604. CR. MISC./20896/2021 341,323,498(A),37 A.BAIL	1 DHANU SAH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2605. CR. MISC./20898/2021 341,323,307,354,5 A.BAIL	1 MANOJ YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	SANJAY KUMAR SHARMA
2606. CR. MISC./20903/2021 498(A),323,504,50 A.BAIL	1 KRISHNA MURARI SINGH vs THE STATE OF BIHAR	ALOK CHAUBEY VASANT VIKAS NAGADEO CHOUBEY	A.G.
2607. CR. MISC./20904/2021 30A A.BAIL	1 ASHOK SINGH @ ASHOK KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	DAMODAR PRASAD TIWARY
2608. CR. MISC./20906/2021 30(A)(D) A.BAIL	1 SARPANCH MANJHI @ SARPANCHI MANJHI vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI AVNITA MANDILWAR	ANUJ KUMAR SHRIVASTAVA
2609. CR. MISC./20910/2021 304(B),120(B),34 A.BAIL	1 SEEMA DEVI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
2610. CR. MISC./20912/2021 376,313,341,323,5 A.BAIL	1 MD MUNNA @ MD ALIHASAN ANSARI vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2611. CR. MISC./20913/2021 30(a) A.BAIL	1 SONU CHAUDHARY @ RUPESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
2612. CR. MISC./20915/2021 30(a)(c) A.BAIL	1 NARESH YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2613. CR. MISC./20917/2021 30(a),34,36,38,41 A.BAIL	1 DHARMENDRA BIN @ DHARMENDAR BIND @ DHARMENDAR KUMAR BIN vs THE STATE OF BIHAR	KUNDAN KUMAR YOGESH KUMAR RANJEET KUMAR	A.G.
2614. CR. MISC./20919/2021 304(B),120(B),34 A.BAIL	1 FIDA HUSSAIN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2615. CR. MISC./20921/2021 30(a),45 A.BAIL	1 SHARWAN YADAV @ SHARWAN KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2616. CR. MISC./20924/2021 341,504,307,34, A.BAIL	1 KUNDAN KUMAR SINGH @ KUNDAN SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RUP ANAND KRISHNA INDU BHUSHAN SHARMA	AJAY KUMAR NO. 2
2617. CR. MISC./20925/2021 341,342,323,324,3 A.BAIL	1 MANOJ YADAV @ RAMANUJ YADAV vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
2618. CR. MISC./20928/2021 406 A.BAIL	1 PINTU SINGH vs THE STATE OF BIHAR	DINESHWAR MISHRA AJIT KUMAR SINGH	A.G.
2619. CR. MISC./20929/2021 30,30(a) A.BAIL	1 SANJAY SAHANI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2620. CR. MISC./20934/2021 30(a) A.BAIL	1 SUBHASH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2621. CR. MISC./20935/2021 30A A.BAIL	1 ARUN CHAUDHARY vs THE STATE OF BIHAR	RAJ KISHORE PRASAD	ANANT KUMAR 1
2622. CR. MISC./20938/2021 341,323,324,307,4 A.BAIL	1 AWADHESH SINGH vs THE STATE OF BIHAR	ANANT KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
2623. CR. MISC./20941/2021 498A,341,323,307, A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	N. A. SHAMSI	BRAJ KISHORE PD.(APP)
2624. CR. MISC./20944/2021 341,324,307,302,1 A.BAIL	1 AKALU @ AWADH KISHORE SINGH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	AKHILESHWAR DAYAL
2625. CR. MISC./20945/2021 366(A) A.BAIL	1 NARESH CHAURASIYA vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	A.G.
2626. CR. MISC./20952/2021 30A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN	ABHAY KUMAR ROY
2627. CR. MISC./20953/2021 341,323,324,379,4 A.BAIL	1 BIRBAL YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.

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2628. CR. MISC./20955/2021 205,468,471,120(B A.BAIL	1	PANKAJ KUMAR PASWAN vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD	A.G.
2629. CR. MISC./20962/2021 30A A.BAIL	1	MANORMA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA
2630. CR. MISC./20964/2021 30-A A.BAIL	1	MANTU YADAV vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA NAVIN KUMAR JHA	RAM PRIYA SHARAN SINGH
2631. CR. MISC./20965/2021 498(A) A.BAIL	1	DR. NIKHIL KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. BACHAN JEE OJHA NAVIN KUMAR JHA
2632. CR. MISC./20971/2021 448,498(A),341,32 A.BAIL	1	YADUNANDAN RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2633. CR. MISC./20972/2021 498A,341,323,379, A.BAIL	1	SUNIL PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	PARMANAND KUMAR
2634. CR. MISC./20973/2021 341,323,504,498-A A.BAIL	1	TARUN KUMAR vs THE STATE OF BIHAR	PRATIK KUMAR SINHA BAL MUKUND PRASAD SINHA	MD. ANBZARUL HAQUE SAHARA
2635. CR. MISC./20975/2021 341,323,324,354,3 A.BAIL	1	SUKET KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2636. CR. MISC./20977/2021 363,366A,376, A.BAIL	1	VISHWANATH SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	SYED MOJIBUR RAHMAN
2637. CR. MISC./20983/2021 30,30(a) A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
2638. CR. MISC./20985/2021 341,323,307,354-B A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2639. CR. MISC./20988/2021 147,149,341,323,3 A.BAIL	1	IMTIYAJ ALAM @ MD IMTIYAJ ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2640. CR. MISC./20992/2021 304 A.BAIL	1	YOGENDRA SAH @ LADDU LAL SAH @ YOGENDRA PRASAD GUPTA vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2641. CR. MISC./20994/2021 188,269,270,307,3 A.BAIL	1	SUNIL RAI @ SUNIL KUMAR RAY vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH ANKIT KUMAR GAUTAM	A.G.
2642. CR. MISC./20997/2021 272,273 A.BAIL	1	JITENDRA YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2643. CR. MISC./21000/2021 363,365 A.BAIL	1	CHHOTE LAL THAKUR @ SUMIT THAKUR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
2644. CR. MISC./21003/2021 341,323,324,325,3 A.BAIL	1	AMOD THAKUR @ AMOD KUMAR THAKUR vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2645. CR. MISC./21004/2021 30-A.36.41-1 A.BAIL	1	MANOJ RAI @ MANOJ KUMAR RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
2646. CR. MISC./21007/2021 341,323,324,307,5 A.BAIL	1	MAHESH RAI vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
2647. CR. MISC./21009/2021 30A,32(ii),34(ii) A.BAIL	1	BIPIN @ BIPIN SINGH vs THE STATE OF BIHAR	PRATIMA KUMARI	RAJENDRA SINGH
2648. CR. MISC./21010/2021 30A A.BAIL	1	JWALA RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2649. CR. MISC./21011/2021 498A, A.BAIL	1	MD. ABDUL @ MD. ABDULLAH vs THE STATE OF BIHAR	DR. MANOJ KUMAR	VEENA RANI PRASAD
2650. CR. MISC./21015/2021 341,323,308,354A, A.BAIL	1	BHOLA BHAGAT vs THE STATE OF BIHAR	RAJA SURENDRA MOHAN	BRAJENDRA NATH PANDEY
2651. CR. MISC./21016/2021 341,323,354B,379, A.BAIL	1	JAY PRAKASH KUMAR vs THE STATE OF BIHAR	SHRUTI SINHA JITENDRA NARAIN SINHA KUMAR RAHUL RANJAN	KUMAR VEERENDRA NARAYAN
2652. CR. MISC./21020/2021 272,273, A.BAIL	1	LAL BABU MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV DSHIRENDRA KUMAR TRIVEDI	AJAY KUMAR NO. 2 MANDAL
2653. CR. MISC./21021/2021 302,34, A.BAIL	1	BINOD RAI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	TARUN PRASAD MANDAL
2654. CR. MISC./21022/2021 30(a),38,41(1) A.BAIL	1	MAHAVIR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.

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2655. CR. MISC./21023/2021 147,148,188,353,2 A.BAIL	1 RANJAN KUMAR CHOUDHARY @ RANJAN KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2656. CR. MISC./21025/2021 30a,41-1 A.BAIL	1 SUKHARI RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2657. CR. MISC./21026/2021 30(a) A.BAIL	1 PURAN SADA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2658. CR. MISC./21027/2021 447,341,323,324,3 A.BAIL	1 JAY NARAYAN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2659. CR. MISC./21028/2021 376,511 A.BAIL	1 RAM PRAVESH PRASAD vs THE STATE OF BIHAR	SAGHIR AHMAD SHAILENDRA KUMAR DWIVEDI	ASHA DEVI
2660. CR. MISC./21030/2021 272,273,414 A.BAIL	1 BULLAT RAM @ BULLET RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2661. CR. MISC./21032/2021 341,323,324,307,3 A.BAIL	1 AJAY MANDAL vs THE STATE OF BIHAR	BIKASH TIWARY BINOD KUMAR	BRAJ KISHORE PD.(APP)
2662. CR. MISC./21041/2021 30(a),38,41 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
2663. CR. MISC./21042/2021 323,341,324,498(A A.BAIL	1 ABDUL RAHIM @ RAHIM vs THE STATE OF BIHAR	SURESH PRASAD SAH	A.G.
2664. CR. MISC./21046/2021 323,341,498(A),34 A.BAIL	1 SUJEET KUMAR JHA @ SUJEET JHA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND AMRESH KUMAR	SANJAY KUMAR PANDEY
2665. CR. MISC./21047/2021 143,341,323,324,3 A.BAIL	1 MD. SAHJAD @ MD. SAHABAD @ SAHAJADA vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.
2666. CR. MISC./21048/2021 448,341,323,504,3 A.BAIL	1 SUNNI @ SUNNIDEO KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
2667. CR. MISC./21052/2021 341,323,307,325,3 A.BAIL	1 LAL CHANDRA SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2668. CR. MISC./21056/2021 30A A.BAIL	1 LALU SINGH @ KRISHNA BIHARI SINGH @ RAHUL SINGH vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
2669. CR. MISC./21057/2021 306,498(A),34 A.BAIL	1 MD. JABIR ANSARI vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	UMA SHANKAR PRASAD SINGH
2670. CR. MISC./21058/2021 147,148,149,323,3 A.BAIL	1 TARNI PASWAN @ CHICHAJ PASWAN vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
2671. CR. MISC./21063/2021 341,323,325,307,3 A.BAIL	1 SANTOSH MISTRI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2672. CR. MISC./21064/2021 272,273,34 A.BAIL	1 JHAGRU SAHANI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2673. CR. MISC./21067/2021 302,376,511,34 A.BAIL	1 MD. SOAIB vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
2674. CR. MISC./21069/2021 341,323,324,504,3 A.BAIL	1 RAJA PSAWAN @ RAJA KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2675. CR. MISC./21070/2021 406,409,420,34 A.BAIL	1 NAGENDRA SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
2676. CR. MISC./21072/2021 341,323,379,354B, A.BAIL	1 MD. KALAM vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2677. CR. MISC./21073/2021 406,420,120(b) A.BAIL	1 SANNI JHA vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2678. CR. MISC./21074/2021 302,323,341,34 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2679. CR. MISC./21076/2021 498(A),323,324 A.BAIL	1 RAJESH KUMAR SAH vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2680. CR. MISC./21079/2021 307 A.BAIL	1 RAKESH YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
2681. CR. MISC./21081/2021 302,147,148,149,1 A.BAIL	1 RINTU KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G. ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH
2682. CR. MISC./21085/2021 420,406,120B,34 A.BAIL	1 SUPRIYA BHARTI vs THE STATE OF BIHAR	KUMAR RAJEEV ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	DR. AJEET KUMAR

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2683. CR. MISC./21086/2021 341,323,307,435,5 A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2684. CR. MISC./21087/2021 341,323,498A,506, A.BAIL	1	NITESH PATEL @ NITESH KUMAR PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2685. CR. MISC./21088/2021 394,34 A.BAIL	1	GOVINDA PASWAN vs THE STATE OF BIHAR	RAKESH KUMAR SONI	SANGEETA SHARMA
2686. CR. MISC./21089/2021 341,323,307,494,5 A.BAIL	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
2687. CR. MISC./21090/2021 30(a),41 A.BAIL	1	YOGENDRA YADAV vs THE STATE OF BIHAR	KARTIK KUMAR SINHA MALA SINHA	AMITESH KUMAR
2688. CR. MISC./21093/2021 341,323,307,34 A.BAIL	1	DEPPAK PANDEY @ DEEPAK KUMAR vs THE STATE OF BIHAR	VIJAY KRISHNA TIWARY	A.G.
2689. CR. MISC./21095/2021 323,341,504,506,4 A.BAIL	1	BABU JAN KHAN vs THE STATE OF BIHAR	MOHAMMED ABU HAIDAR	A.G.
2690. CR. MISC./21100/2021 30(a),56(D) A.BAIL	1	SUMIT KUMAR SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.
2691. CR. MISC./21102/2021 341,323,504,506,3 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	BRAJESH SAHAY	ARUN KUMAR
2692. CR. MISC./21104/2021 anticipatory bai A.BAIL	1	MOGENDRA YADAV @ YOGENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
2693. CR. MISC./21108/2021 395 A.BAIL	1	UDIT KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G.
2694. CR. MISC./21110/2021 341,323,324,307,3 A.BAIL	1	SHANKAR MISTRY vs THE STATE OF BIHAR	VINAY MISTRY SANKET	KUMAR VEERENDRA NARAYAN
2695. CR. MISC./21111/2021 30(a)(b)(c)(d)(e) A.BAIL	1	SINTU YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2696. CR. MISC./21112/2021 147,148,149,341,3 A.BAIL	1	RAM BABU RAI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR	A.G.
2697. CR. MISC./21113/2021 341,323,324,307,3 A.BAIL	1	JAI PRAKASH SINGH @ JAI PRAKASH KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	ANIL KUMAR
2698. CR. MISC./21115/2021 120B A.BAIL	1	ANKUR KUMAR @ ANKUA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2699. CR. MISC./21119/2021 341,323,307,504,5 A.BAIL	1	KISHAN YADAV @ KISHUNDEO YADAV vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K.	UMA SHANKAR PRASAD SINGH
2700. CR. MISC./21120/2021 30(a) A.BAIL	1	DEEPAK CHAUHAN vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	BINOD KUMAR
2701. CR. MISC./21122/2021 30A A.BAIL	1	MANISH KUMAR YADAV vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	AKSHAY LAL PANDIT
2702. CR. MISC./21124/2021 Anticipatory A.BAIL	1	IRFAN ALAM vs THE STATE OF BIHAR	RAJESH MOHAN TILAK SAO	A.G.
2703. CR. MISC./21125/2021 30(a) A.BAIL	1	AADIL KHAN @ ADIL @ ADIL KHAN vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR ATUL JAI ANAND	A.G.
2704. CR. MISC./21126/2021 498(A) A.BAIL	1	GOPAL KUMAR @ GOPAL MAHTO vs THE STATE OF BIHAR	SHRI NANDAN PRASAD SINGH PRAKRITITA SHARMA	A.G.
2705. CR. MISC./21130/2021 147,149,341,323,3 A.BAIL	1	NITISH RAM @ NITISH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2706. CR. MISC./21131/2021 20,22,23 A.BAIL	1	BHAGYA NARAYAN RAI @ BHAGYA NARAYAN YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2707. CR. MISC./21137/2021 272,273 A.BAIL	1	TRIPURARI SINGH @ T.P SINGH @ TRIPURARI KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	KUMAR RANJIT RANJAN
2708. CR. MISC./21141/2021 30(a) A.BAIL	1	TULESHWAR NATH JHA @ TULLA JHA vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.

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2709. CR. MISC./21143/2021 30(a) A.BAIL	1	VIJAY SINGH @ BIJAY SINGH @ VIJAY YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2710. CR. MISC./21147/2021 467,468,471,120(B A.BAIL	1	BALWANT KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA SHUBHANGI RATHORE	A.G.
2711. CR. MISC./21150/2021 307,341,323,504,5 A.BAIL	1	PRITHVI NATH YADAV vs THE STATE OF BIHAR	RAKESH SINGH MEENA SINGH SAKET KUMAR SINGH	A.G.
2712. CR. MISC./21153/2021 307,323,324,341,3 A.BAIL	1	MD. SHAMIM @ MD. MITHU vs THE STATE OF BIHAR	ARUN KUMAR SINGH	A.G.
2713. CR. MISC./21155/2021 323,406,504 A.BAIL	1	RAMBALI MEHTA vs THE STATE OF BIHAR	VIJAY KRISHNA TIWARY	A.G.
2714. CR. MISC./21163/2021 342,324,307,34 A.BAIL	1	SUSHMA KUMARI vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	ARBIND KUMAR SINGH KUMAR VEERENDRA NARAYAN
2715. CR. MISC./21164/2021 419,420,379,427,3 A.BAIL	1	SURENDRA SINGH @ SURENDRA RAI @ JAMADAR SURENDRA SINGH vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	ANIL KUMAR SINGH NO. 1 SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA
2716. CR. MISC./21166/2021 30-A A.BAIL	1	DILIP CHAUDHARY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	ANITA KUMARI
2717. CR. MISC./21170/2021 30-A A.BAIL	1	DULARE HUSSAIN @ SAIYAD DULRE HUSSAIN vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
2718. CR. MISC./21173/2021 anticipatory bail A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G.
2719. CR. MISC./21176/2021 Anticipatory bail A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2720. CR. MISC./21886/2021 a.bail A.BAIL	1	HASIBUL RAHMAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2721. CR. MISC./21891/2021 498A,323,379,504, A.BAIL	1	NAWAL KISHORE SHARMA @ NAWAL SHARMA vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G.
2722. CR. MISC./21894/2021 147,148,149,336,3 A.BAIL	1	AJIT RAUT @ AJIT KUMAR RAUT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2723. CR. MISC./21895/2021 30A A.BAIL	1	RANJIT PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2724. CR. MISC./21896/2021 420,409 A.BAIL	1	MD. FIROJ AKHTAR vs THE STATE OF BIHAR	RAJIVA RANJAN DHEERAJ KUMAR	AJAY MISHRA
2725. CR. MISC./21897/2021 30(A) A.BAIL	1	SIPAHI MANJHI vs THE STATE OF BIHAR	INDU SHEKHAR DWIVEDI	SYED EHTESHAMUDDIN
2726. CR. MISC./21898/2021 304B,201,34, A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2727. CR. MISC./21900/2021 272,273,34 A.BAIL	1	NARESH SAW @ NARESH SAH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
2728. CR. MISC./21903/2021 323,498(A),341,40 A.BAIL	1	ABHIJIT KUMAR @ ABHIJIT KUMAR SINGH @ SUMAN vs THE STATE OF BIHAR	MAHESHWAR PRASAD	BISHWESHWAR RAM
2729. CR. MISC./21904/2021 406,420 A.BAIL	1	ASHOK KUMAR vs THE STATE OF BIHAR	VIKAS MOHAN	DR. INDIWAR KUMARI
2730. CR. MISC./21908/2021 33,42,41 A.BAIL	1	RANDHIR KUMAR @ RANDHIR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
2731. CR. MISC./21909/2021 341,323,325,307,3 A.BAIL	1	VIJENDRA KUMNDRA SINGH @ VIJENDRA KUMAR SINGH @ VIJENDRA SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	RAM BILASH ROY RAMAN
2732. CR. MISC./21911/2021 147,149,341,323,5 A.BAIL	1	SATYENDRA UPADHYAY vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
2733. CR. MISC./21912/2021 341,323,324,354(B A.BAIL	1	NASIBUL @ NASBUL vs THE STATE OF BIHAR	SUDHANSHU KUMAR LAL ARBIND KUMAR SHRIVASTAVA PRITISH KUMAR LAL	SHYAMESHWAR DAYAL

2734. CR. MISC./21915/2021 406,420,34 A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
2735. CR. MISC./21917/2021 306,34 A.BAIL	1 JAI SHANKAR PRASAD vs THE STATE OF BIHAR	PRAVEEN KUMAR VIJAY ANAND	A.G.
2736. CR. MISC./21921/2021 147,149,341,323,3 A.BAIL	1 DILIP YADAV vs THE STATE OF BIHAR	ARYAN SINHA AKASH RAJ	NITYA NAND TIWARY
2737. CR. MISC./21922/2021 341,323,307,354(B A.BAIL	1 BECHAN PASWAN vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SWATI KUMARI	DINESH SINGH
2738. CR. MISC./21923/2021 376,506,34 A.BAIL	1 AJAY KUMAR RISHIDEV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MD. MUSHTAQUE ALAM
2739. CR. MISC./21924/2021 33,41,42 A.BAIL	1 MD. AZAD ANWAR @ AZAD ANWAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	MD. MUSHTAQUE ALAM
2740. CR. MISC./21927/2021 419,420,467,468,4 A.BAIL	1 CHANDRA PRAKASH @ CHANDU RAM vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	RAMCHANDRA SINGH
2741. CR. MISC./21928/2021 30(a) A.BAIL	1 MD. SADDAM vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY DAIZY KUMARI BACHAN JEE OJHA	BINOD KUMAR
2742. CR. MISC./21929/2021 363,365,376,302,3 A.BAIL	1 UMASHANKAR RAI @ UMASHANKAR KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	ANAND MOHAN PRASAD MEHTA
2743. CR. MISC./21931/2021 30(a) A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	BHARAT LAL
2744. CR. MISC./21932/2021 341,323,307,504,3 A.BAIL	1 KUMANTA DEVI vs THE STATE OF BIHAR	VIVEKANAND VIVEK DEBESH KUMAR PODDAR	RAJENDRA SINGH
2745. CR. MISC./21933/2021 328,302,34 A.BAIL	1 ABADH SINGH @ ABADH KISHORE SINGH vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	RAM PRIYA SHARAN SINGH
2746. CR. MISC./21934/2021 67 A.BAIL	1 SURESH KUMAR SUMAN vs THE STATE OF BIHAR	RAKESH KUMAR RANJAN PRAMENDRA KUMAR SINGH	DR. INDIWAR KUMARI
2747. CR. MISC./21937/2021 341,323,302,504,3 A.BAIL	1 MANOJ RAM vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	RANA RANDHIR SINGH
2748. CR. MISC./21940/2021 30(a) A.BAIL	1 GOURAV KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	RAJENDRA SINGH
2749. CR. MISC./21941/2021 420,467,468,120b, A.BAIL	1 KASHI RAM vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	PREM KUMAR JHA
2750. CR. MISC./21942/2021 25(1-b)a,26,35 A.BAIL	1 BILLA @ VIKASH KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA SHRUTI SINHA	INDU KUMARI SRIVASTAVA
2751. CR. MISC./21943/2021 147,148,149,341,3 A.BAIL	1 BAIJNATH RAI @ BAIJNATH RAY @ VAJANATH RAY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G. KAUSHAL KUMAR RANA ISHWAR CHANDRA
2752. CR. MISC./21945/2021 147,148,149,341,3 A.BAIL	1 ASRE KHATOON vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2753. CR. MISC./21947/2021 147,341,323,504,5 A.BAIL	1 ARBIND RAI @ ARVIND RAI vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	AJAY KUMAR (APP 71)
2754. CR. MISC./21950/2021 30(a) A.BAIL	1 RANJIT CHOUDHARY vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	SYED MOJIBUR RAHMAN
2755. CR. MISC./21951/2021 341,323,504,307,3 A.BAIL	1 RAUNAK KUMAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	DR. INDIWAR KUMARI
2756. CR. MISC./21952/2021 341,323,307,504,3 A.BAIL	1 KAUSHAL SINGH @ KAUSHAL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA SUBODH KUMAR BARNWAL	PUSHPA SINHA.1
2757. CR. MISC./21957/2021 420,467,468,471 A.BAIL	1 SUBODH THAKUR @ SUBODH KUMAR vs THE STATE OF BIHAR	SIDDHARTHA PRASAD OM PRAKASH KUMAR	PARMESHWAR MEHTA



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2758. CR. MISC./21960/2021 147,148,149,323,1 A.BAIL	1 KAVIND PAL @ KABINDRA PAL @ ARVIND KUMAR vs THE STATE OF BIHAR	GIRIDHAR GOPAL TIWARY ARVNENDRA KUMAR THAKUR SATYENDRA PRASAD	ANANT KUMAR 1
2759. CR. MISC./21962/2021 420,409,467,468,4 A.BAIL	1 DAYA SHANKAR CHOUBEY vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH	JHARKHANDI UPADHYAY
2760. CR. MISC./21963/2021 363,366A A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2761. CR. MISC./21966/2021 341,323,324,307,5 A.BAIL	1 MD RAZIQUE vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2762. CR. MISC./21972/2021 272,273 A.BAIL	1 GOPAL RAI @ GOPAL YADAV vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
2763. CR. MISC./21973/2021 7 A.BAIL	1 AKHILESHWAR KUMAR SINGH vs THE STATE OF BIHAR	AKHILESH KUMAR	PARMESHWAR MEHTA
2764. CR. MISC./21974/2021 341,447,323,307,3 A.BAIL	1 MD. NAJIR ANSARI vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR ATUL KUMAR JHA	A.G.
2765. CR. MISC./21976/2021 366A,34 A.BAIL	1 JHARI YADAV @ JHARI LAL YADAV vs THE STATE OF BIHAR	JAGNNATH SINGH PRAVASHANKAR MISHRA	SHAILENDRA KUMAR
2766. CR. MISC./21977/2021 365,366,366A A.BAIL	1 SANGEETA DEVI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
2767. CR. MISC./21979/2021 342,120(B),366(A) A.BAIL	1 FUDENI CHAUDHARY @ KANHAIYA CHAUDHARY @ KANHAIYA KUMAR CHAUDHARY vs THE STATE OF BIHAR	OM NATH SINGH	JHARKHANDI UPADHYAY
2768. CR. MISC./21982/2021 341,323,325,307,3 A.BAIL	1 SITARAM CHAUDHARY vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G. SHAILESH KUMAR
2769. CR. MISC./21985/2021 341,323,324,325,3 A.BAIL	1 SUBODH KUMAR THAKUR @ SUBODH THAKUR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2770. CR. MISC./21988/2021 420,409 A.BAIL	1 BRAUN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA AJAY KUMAR PRASAD	NAND KISHORE PRASAD
2771. CR. MISC./21989/2021 272,273,34 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2772. CR. MISC./21991/2021 30A,D,E,F,32-II,4 A.BAIL	1 VIRENDRA SAHANI vs THE STATE OF BIHAR	DHARMESH KUMAR SHRIVASTAVA	PREM KUMAR JHA
2773. CR. MISC./21993/2021 147,148,149,341,4 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	LILAWATI SINGH DURGESH NANDAN	RAJENDRA NATH JHA
2774. CR. MISC./21994/2021 341,323,324,326,3 A.BAIL	1 BRIJ KISHORE SINGH vs THE STATE OF BIHAR	DHRAMVEER	RAM SEVAK CHOUHDARY
2775. CR. MISC./22000/2021 147,149,323,307,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2776. CR. MISC./22001/2021 419,420,379,34 A.BAIL	1 BACHAN KUMAR @ RAM BACHAN KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
2777. CR. MISC./22002/2021 anticipatory bail A.BAIL	1 JITENDRA SHARMA @ JITENDRA THAKUR vs THE STATE OF BIHAR	RANJEET KUMAR	A.G.
2778. CR. MISC./22005/2021 448,324,307,379,5 A.BAIL	1 ALOK YADAV vs THE STATE OF BIHAR	BALRAM KAPRI	DILIP KUMAR NO. 1
2779. CR. MISC./22013/2021 147,149,323,324,3 A.BAIL	1 PRAMOD YADAV vs THE STATE OF BIHAR	AKASH RAJ	LAKSHMI KANT SHARMA
2780. CR. MISC./22014/2021 147,341,323,327,3 A.BAIL	1 HADISHA KHATOON vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	DR. INDIWAR KUMARI
2781. CR. MISC./22019/2021 147,149,341,323,3 A.BAIL	1 PINTU KUMAR SINGH @ PINTU KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA SANJAY KUMAR JHA	A.G.
2782. CR. MISC./22020/2021 420,468,470,471 A.BAIL	1 RAMJI MISHRA @ RAMAJEE MISHRA vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2783. CR. MISC./22021/2021 147,149,341,323,3 A.BAIL	1 AMRIT PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	SHYAMESHWAR DAYAL

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2784. CR. MISC./22023/2021 30A A.BAIL	1	PRADEEP MAHTO @ PRADEEP KUMAR KUSHWAHA vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH RAJESH KUMAR	
2785. CR. MISC./22026/2021 16,17,18,20 A.BAIL	1	MANTI DEVI vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
2786. CR. MISC./22027/2021 147,341,323,307,5 A.BAIL	1	INDRAJIT RAI @ INDRAJIT YADAV vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
2787. CR. MISC./22028/2021 438 A.BAIL	1	KALU @ PREM RAJ vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
2788. CR. MISC./22032/2021 498A/34 A.BAIL	1	MD. SAYEED vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2789. CR. MISC./22038/2021 341,323,307,504,5 A.BAIL	1	MANOJ YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
2790. CR. MISC./22043/2021 30-A A.BAIL	1	RANVIJAY SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
2791. CR. MISC./22044/2021 341,323,326,307,3 A.BAIL	1	LAXMI AGHORI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2792. CR. MISC./22045/2021 30,A,C, A.BAIL	1	SUNIL CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2793. CR. MISC./22046/2021 341,323,324,308,3 A.BAIL	1	NAGINA CHAUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2794. CR. MISC./22047/2021 406,467 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	ALOK RANJAN CHHOTE LAL MISHRA	A.G.
2795. CR. MISC./22048/2021 457,380,411 A.BAIL	1	UPENDRA CHAUDHRY @ UPENDRA KUMAR CHAUDHRY vs THE STATE OF BIHAR	NAVIN KUMAR SINGH	A.G.
2796. CR. MISC./22050/2021 147,447,341,323,3 A.BAIL	1	DUNO YADAV vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP PRIYADARSHI	A.G.
2797. CR. MISC./22051/2021 30(a) A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR HARISH KUMAR	A.G.
2798. CR. MISC./22056/2021 67,67A A.BAIL	1	MISTER DILSAD @ DILSAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2799. CR. MISC./22057/2021 147,148,149,341,3 A.BAIL	1	PRADIP KUMAR YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2800. CR. MISC./22062/2021 395 A.BAIL	1	PINTU YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2801. CR. MISC./22064/2021 304(B),201,120(B) A.BAIL	1	MUKESH SHARMA @ MUKESH KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2802. CR. MISC./22066/2021 379,498(A),420,49 A.BAIL	1	SANJAY KUMAR SAH @ SANJAY SAH vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
2803. CR. MISC./22067/2021 147,148,149,341,3 A.BAIL	1	AJAY KUMAR YADAV@AJAY YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G.
2804. CR. MISC./22073/2021 498A,341,323,307, A.BAIL	1	AFZAL QURAISHI @ ABJAL QURAISHI @ AFAJAL QURAISHI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2805. CR. MISC./22074/2021 147,148,149,188,3 A.BAIL	1	SUKHARIA DEVI @ SUKUMARI DEVI vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
2806. CR. MISC./22075/2021 30(a),32 A.BAIL	1	RAVI YADAV vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK	A.G.
2807. CR. MISC./22077/2021 489A,489B,489C,34 A.BAIL	1	LALBABU MUKHIYA @ LALBABU BIN vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2808. CR. MISC./22080/2021 498A,34, A.BAIL	1	MAHESH PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2809. CR. MISC./22083/2021 30(a) A.BAIL	1	AJAY KUMAR YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2810. CR. MISC./22085/2021 30,30(a),38(i)(ii) A.BAIL	1	AKHILESH RAI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.

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2811. CR. MISC./22086/2021 30A A.BAIL	1 SHARWAN MISTRI @ SHRAWAN VISHWAKARMA vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH	A.G
2812. CR. MISC./22087/2021 30(a) A.BAIL	1 RINKI DEVI @ RINKU DEVI vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G
2813. CR. MISC./22088/2021 272,273 A.BAIL	1 RAJENDRA YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
2814. CR. MISC./22090/2021 147,149,341,323,3 A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA	A.G
2815. CR. MISC./22091/2021 30(a),30(c) A.BAIL	1 SATYA PRAKASH @ SINTU vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
2816. CR. MISC./22095/2021 147,148,149,341,3 A.BAIL	1 RAJAT KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G
2817. CR. MISC./22099/2021 147,148,341,323,3 A.BAIL	1 SANJAY KUMAR RAUT @ SANJAY RAUT vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
2818. CR. MISC./22100/2021 384,420,467,468,4 A.BAIL	1 BRAJ KISHORE KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
2819. CR. MISC./22101/2021 147,148,149,341,3 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2820. CR. MISC./22988/2021 341,323,498-A,504 A.BAIL	1 SUBODH RAJ vs THE STATE OF BIHAR	SATISH CHANDRA	A.G
2821. CR. MISC./22989/2021 341,323,325,307,5 A.BAIL	1 ROHIT KUMAR @ TUNTUN RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
2822. CR. MISC./22991/2021 304B,34 A.BAIL	1 RANJU DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2823. CR. MISC./22996/2021 30-A A.BAIL	1 RITA DEVI vs THE STATE OF BIHAR	PRIYA GUPTA MOHIT AGARWAL	A.G
2824. CR. MISC./22997/2021 307,302,341,323,5 A.BAIL	1 BEGAM @ BEGAMIYA KHATOON vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
2825. CR. MISC./22998/2021 anticipatory bail A.BAIL	1 RAM AYODHYA PRASAD @ RAM AYODHYA KUMAR vs THE STATE OF BIHAR	LAL BABU SINGH	A.G.
2826. CR. MISC./23001/2021 30A A.BAIL	1 BIJENDRA SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
2827. CR. MISC./23002/2021 341,323,406,420,5 A.BAIL	1 RABINDRA PRASAD SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
2828. CR. MISC./23004/2021 304(B),201,34 A.BAIL	1 ANANDI RAI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2829. CR. MISC./23005/2021 307,302,147,148,1 A.BAIL	1 MD. SALAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
2830. CR. MISC./23008/2021 341,323,307,504,3 A.BAIL	1 ABAY KUMAR @ ABHAY YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
2831. CR. MISC./23009/2021 30(a) A.BAIL	1 MUNNA YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2832. CR. MISC./23010/2021 30A A.BAIL	1 UJAGAR KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G
2833. CR. MISC./23015/2021 272,273 A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2834. CR. MISC./23016/2021 341,323,324,307,3 A.BAIL	1 SUNNY KUMAR vs THE STATE OF BIHAR	SATYA NARAYAN PRASAD	A.G
2835. CR. MISC./23020/2021 30A A.BAIL	1 PINTU YADAV @ RAHUL RAJ vs THE STATE OF BIHAR	JAGJIT ROSHAN OM PRAKASH SINGH RAKESH ROSHAN SINGH RAJEEV RANJAN APUL	A.G.
2836. CR. MISC./23021/2021 498A,354,506, A.BAIL	1 RAJAT KUMAR vs THE STATE OF BIHAR	ASHUTOSH NATH	A.G.
2837. CR. MISC./23026/2021 30A A.BAIL	1 SURAJ RAI @ SURAJDEO RAI @ SURAJ RAY vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G.
2838. CR. MISC./23027/2021 147,148,149,341,3 A.BAIL	1 SURESH RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G

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2839. CR. MISC./23028/2021 302,201 A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G.
2840. CR. MISC./23031/2021 363,366(A),34 A.BAIL	1 DEEPAK KUMAR SAH vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2841. CR. MISC./23034/2021 147,1448,149,341, A.BAIL	1 REKHA DEVI vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
2842. CR. MISC./23037/2021 341,323,327,354,5 A.BAIL	1 UNNA DEVI @ MUNNI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2843. CR. MISC./23038/2021 302,34 A.BAIL	1 VALMIKI SAH @ BALMIKI SAH @ VALMIKI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2844. CR. MISC./23041/2021 447,341,323,307,3 A.BAIL	1 MITHILESH YADAV vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR	A.G.
2845. CR. MISC./23043/2021 30A, A.BAIL	1 DHRUP CHAUDHARY vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
2846. CR. MISC./23046/2021 341,323,376,511,5 A.BAIL	1 NIRAJ KUMAR vs THE STATE OF BIHAR	SANJIV SHARAN	A.G.
2847. CR. MISC./23048/2021 341,323,504,506,3 A.BAIL	1 KUNAL KUMAR vs THE STATE OF BIHAR	PARMOD KUMAR	A.G.
2848. CR. MISC./23049/2021 413,414,34 A.BAIL	1 SONU PASWAN @ SONU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G.
2849. CR. MISC./23050/2021 341,323,307,376,5 A.BAIL	1 MD. IRSHAD vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2850. CR. MISC./23051/2021 379,411, A.BAIL	1 DEV KUMAR @ DEBU YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2851. CR. MISC./23053/2021 302,120(B),201 A.BAIL	1 FANTUSH KORA @ FANTUSH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2852. CR. MISC./23055/2021 409,419,420,467,4 A.BAIL	1 MD SAYEED ALAM @ SAYEED ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2853. CR. MISC./23057/2021 341,323,324,307,3 A.BAIL	1 MD SHAHNAWAZ vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
2854. CR. MISC./23059/2021 354(A),354(D),34 A.BAIL	1 MD. TABARAK vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2855. CR. MISC./23061/2021 341,323,354,504,5 A.BAIL	1 MD. IRFAN ALAM vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2856. CR. MISC./23063/2021 30A A.BAIL	1 MD ALI IMAM @ MD BHOLA @ ALI IMAM vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2857. CR. MISC./23065/2021 30(a) A.BAIL	1 GIRDHARI PASWAN @ GIRDHARI ROUSHAN vs THE STATE OF BIHAR	AMARESH KUMAR	A.G.
2858. CR. MISC./23068/2021 147,148,341,323,3 A.BAIL	1 SUNIL YADAV @ SUNIL KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2859. CR. MISC./23072/2021 498(A),34 A.BAIL	1 PRASHANT KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
2860. CR. MISC./23073/2021 341,323,325,324,3 A.BAIL	1 AMRENDRA SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2861. CR. MISC./23076/2021 406,420 A.BAIL	1 MANOJ THAKUR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2862. CR. MISC./23077/2021 341,323,307,504,3 A.BAIL	1 ALOK KUMAR @ DANI PRASAD @ DANI MAHTO vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2863. CR. MISC./23078/2021 447,341,323,324,3 A.BAIL	1 SUDIN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2864. CR. MISC./23079/2021 366A,34 A.BAIL	1 SURENDRA RAUT vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
2865. CR. MISC./23081/2021 379,427 A.BAIL	1 KAPILDEO YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
2866. CR. MISC./23082/2021 30(a),36,41(i) A.BAIL	1 KAMLESH YADAV @ KAMLESH KUMAR @ KAMLESH KUMAR RAI vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY	A.G.
2867. CR. MISC./23085/2021 341,323,324,325,3 A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.

2868. CR. MISC./23086/2021 272,273 A.BAIL	1 KANHAI SAHNI @ KANHAIYA SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR A.G.
2869. CR. MISC./23087/2021 30(A),37(B) A.BAIL	1 SARV JEET KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G.
2870. CR. MISC./23088/2021 341,323,324,307,4 A.BAIL	1 TARKESHWAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.
2871. CR. MISC./23093/2021 30(a) A.BAIL	1 DHARMENDRA SAHNI @ DHARMENDRA SAHANI vs THE STATE OF BIHAR	RAJESH ROY A.G.
2872. CR. MISC./23095/2021 149,341,323,406,4 A.BAIL	1 BULBUL DEVI vs THE STATE OF BIHAR	BISHWESHWAR RAM A.G.
2873. CR. MISC./23098/2021 30A A.BAIL	1 LALJI PASWAN vs THE STATE OF BIHAR	HANS LAL KUMAR A.G.
2874. CR. MISC./23099/2021 272,273,34 A.BAIL	1 MD. MATIN vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. SINGH
2875. CR. MISC./23101/2021 30(a)(d) A.BAIL	1 RAKESH YADAV @ RAKESH KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G.
2876. CR. MISC./23104/2021 147,148,149,341,3 A.BAIL	1 MITHU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR A.G.
2877. CR. MISC./23107/2021 114,147,148,149,3 A.BAIL	1 SARFARAZ ALAM @ SARFARAZ @ MD. SARFRAZ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G. RAJEEV RANJAN
2878. CR. MISC./23109/2021 341,323,506,379,3 A.BAIL	1 BHOLI LAL @ AWADH BIHARI LAL vs THE STATE OF BIHAR	RAVINDRA KUMAR A.G. SINHA
2879. CR. MISC./23110/2021 30A A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN A.G. RAJEEV RANJAN OM PRAKASH SINGH RAKESH ROSHAN SINGH APUL
2880. CR. MISC./23111/2021 341,342,323,324,3 A.BAIL	1 JITENDRA YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH A.G.
2881. CR. MISC./23114/2021 304(B),34 A.BAIL	1 TULO DEVI @ DULO DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR A.G.
2882. CR. MISC./23115/2021 302,34 A.BAIL	1 GORELAL PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR A.G.
2883. CR. MISC./23116/2021 30(A),37(C) A.BAIL	1 BHUANI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH A.G.
2884. CR. MISC./23119/2021 30(a),41 A.BAIL	1 RANJAN SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH A.G.
2885. CR. MISC./23121/2021 341,323,324,308,3 A.BAIL	1 RAM BALI PANDEY vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA A.G. MUNNA KUMAR UPADHYAY
2886. CR. MISC./23123/2021 341,452,323,308,5 A.BAIL	1 SHANKAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR A.G.
2887. CR. MISC./23124/2021 30-A,37-B,37-C A.BAIL	1 DIPNARAYAN RAM vs THE STATE OF BIHAR	DAYANAND SINGH A.G. NAGADEO CHOUBEY
2888. CR. MISC./23125/2021 30A A.BAIL	1 PANKAJ KUMAR YADAV @ PANKAJ YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR A.G.
2889. CR. MISC./23127/2021 307 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR A.G.
2890. CR. MISC./23131/2021 30, A A.BAIL	1 NAGENDRA RAI @ NAGENDRA YADAV vs THE STATE OF BIHAR	SURENDRA KUMAR A.G. MISHRA AMRENDRA KUMAR SINGH
2891. CR. MISC./23134/2021 anticipatory bail A.BAIL	1 MURARI KUMAR @ MURARI RAI vs THE STATE OF BIHAR	ANUJ KUMAR A.G. RAVI KANT KUMAR
2892. CR. MISC./23137/2021 30(a) A.BAIL	1 VINAY KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1 A.G.
2893. CR. MISC./23139/2021 30A,38(I)(II),41 A.BAIL	1 RAJA RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR A.G.
2894. CR. MISC./23140/2021 30(a) A.BAIL	1 AWADHESH MAHTO @ AWADHESH KUMAR AND ANOTHER vs THE STATE OF BIHAR	ANUJ KUMAR A.G. RAVIKANT KUMAR
2895. CR. MISC./23142/2021 376,420,315,506,4 A.BAIL	1 RAJ KUMARI DEVI vs THE STATE OF BIHAR	UDAY KUMAR A.G.

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2896. CR. MISC./23144/2021 30(a) A.BAIL	1 VIKASH RAI @ VIKASH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2897. CR. MISC./23146/2021 379,420 A.BAIL	1 SUDHIR KUMAR @ SUDHIR KUMAR YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
2898. CR. MISC./23153/2021 341,323,307,504,3 A.BAIL	1 ABDHESH PRASAD @ AWADHESH PRASAD vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2899. CR. MISC./23161/2021 30(a),41(i) A.BAIL	1 JITENDRA SAH @ JITU SAH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	A.G.
2900. CR. MISC./23162/2021 341,323,325,326,3 A.BAIL	1 ABDUL MANNAN @ MD MANOVVAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
2901. CR. MISC./23163/2021 30A A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2902. CR. MISC./23164/2021 30A A.BAIL	1 BRIJESH YADAV @ BRIJESH KUMAR YADAV vs THE STATE OF BIHAR	AKSHAY LAL PANDIT ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM NISHANT RANJAN	A.G.
2903. CR. MISC./23172/2021 376,504,506,34 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
2904. CR. MISC./23173/2021 420,467,468,471,4 A.BAIL	1 PREM PRAKASH VERMA @ PAPPU LAL @ PRAKASH KUMAR SINHA vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
2905. CR. MISC./23174/2021 406,420,504 A.BAIL	1 ARBIND CHOUBEY vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
2906. CR. MISC./23176/2021 147,148,149,448,3 A.BAIL	1 MUNNA MISHRA @ RAJESH MISHRA vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY RAMANUJ	A.G.
2907. CR. MISC./23178/2021 3 A.BAIL	1 AKHILESH PASWAN vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2908. CR. MISC./23181/2021 498(A),34 A.BAIL	1 VIKASH MANDAL @ VIKASH KUMAR vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
2909. CR. MISC./23182/2021 447,341,307,504,5 A.BAIL	1 BABAN RAI @ BABAN RAY vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
2910. CR. MISC./23184/2021 304(B),34 A.BAIL	1 SANJAY DAS vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	A.G.
2911. CR. MISC./23187/2021 420,467,120(B) A.BAIL	1 SADANAND GOSWAMI vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
2912. CR. MISC./23192/2021 anticipatory bail A.BAIL	1 ARJUN BAITHA vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
2913. CR. MISC./23193/2021 341,354-A,504,34 A.BAIL	1 SURESH KUMAR @ SURAJ MOCHI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2914. CR. MISC./23194/2021 341,323,307,354B, A.BAIL	1 ANWARUL @ MD ANWARUL ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2915. CR. MISC./23196/2021 341,323,307,504,5 A.BAIL	1 ASHISH YADAV vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2916. CR. MISC./23197/2021 147,149,341,323,3 A.BAIL	1 RIYAZ ALAM @ MD. RIYAZ vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
2917. CR. MISC./23199/2021 341,323,379,420,4 A.BAIL	1 SURENDRA PANDEY vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	A.G.
2918. CR. MISC./23200/2021 304-B,201,34 A.BAIL	1 AWDHESH PANDIT vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
2919. CR. MISC./23203/2021 341,323,353,333,1 A.BAIL	1 SATENDRA KUMAR YADAV vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.
<b>MATTER -2</b>			
2920. CWJC/4791/2020 OTHERS, SCHOOL SER	1 KISHOR KUMAR vs THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	SMT.BINITA SINGH (SC28)
2921. CWJC/5419/2020 E.C.ACT	1 AMIT KUMAR RAM vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	S. RAZA AHMAD ( AAG5 )
2922. CWJC/6072/2020 SELECTION , UNIV.	1 MANOJ KUMAR vs THE STATE OF BIHAR	RAJEEV SHEKHAR SANJEEV KUMAR	SUBHASH CHANDRA MISHRA (SC16) SANJAY PANDEY

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2923. CWJC/6284/2020 IA-1/2020 () LAND ENCROACHMENT	1 UTTAM RAJ DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	ABBAS HAIDER (SC6) RABINDRA KUMAR PRIYADARSHI
2924. CWJC/6873/2020 E.C.ACT	1 GORELAL SAH @ GORELAL SAW vs THE STATE OF BIHAR	RAM SEVAK CHOUHARY	S. RAZA AHMAD ( AAG5 )
2925. CWJC/8836/2020 SELECTION , UNIV.	1 RANA UDAY PRASAD SINGH vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG) MADHAW PRASAD YADAW
2926. CWJC/8849/2020 IA-1/2020 () TRADE & COMMERCE (	1 M/S GANGA CARRIERS PRIVATE LIMITED vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH	AMARESH KUMAR SINHA AMARESH KUMAR SINHA
2927. CWJC/8880/2020 TRANSFER, NON GAZE	1 SATYENDRA PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	LALIT KISHORE (AG) RAGHWANAND (GA11)
2928. CWJC/8922/2020 REM/DIS/TER, SCHOO	1 CHANDRA BHUSHAN KUMAR YADAV vs THE STATE OF BIHAR	RAM BINOD SINGH	LALIT KISHORE (AG) SRI KAMESHWAR KUMAR (GP 17)
2929. CWJC/8951/2020 DRUGS & COSMETIC	1 M/S BINA MEDICAL HALL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG) SRI PAWAN KUMAR (AC TO AG) SRI PAWAN KR.(AC TO AG BIHAR)
2930. CWJC/8956/2020 LAND ENCROACHMENT	1 JANG BAHADUR SINGH vs THE STATE OF BIHAR	KAUSHAL KUMAR AJAY PRASAD AJIT KUMAR SINHA	LALIT KISHORE ( AG ) SRI VINAY KIRTI SINGH (GA 02) AKHILESHWAR SINGH (AC TO VINAY KIRTI SINGH)
2931. CWJC/9074/2020 EXAMINATION MATTE ADMISSION, GRADUAT	1 ARCHANA KUMARI vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
<b><u>FOR ORDERS - TIED UP</u></b>			
2932. CR. MISC./22076/2021 MODIFICATION (S.J MOD (SJ)	1 NAVIN RAM vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Chakradhari Sharan Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS</u></b>				
1.	CWJC/7803/2020 REM/DIS/TER, POLIC	7 MD. MUQADDAR KHAN vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD. SINGH UMA SHANKAR SHARMA GAUTAM	LALIT KISHORE ( AG ) PAWAN KUMAR
2.	CWJC/7988/2020 PAY SCALES , NON G	11 ABHAY KUMAR vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR RAJESH KUMAR BRAJ KISHORE SINGH	LALIT KISHORE (AG) AJAY KUMAR RASTOGI AAG10
With	CWJC/7965/2020	9 DIGVIJAY KUMAR SINGH vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	LALIT KISHORE (AG) HARISH KUMAR G.P.8
3.	CWJC/8119/2020 IA-1/2020 () IA-2/2020 () IA-3/2020 () IA-4/2020 () SELECTION , SCHOO	5 DHANENDRA KUMAR SINGH vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	LALIT KISHORE (AG) SHILPA SINGH GA12 GYAN SHANKAR BSEB
<b><u>TO BE MENTIONED</u></b>				
4.	CR. MISC./34040/2020 R.BAIL-1	1 MANTU YADAV @ RAJ KUMAR YADAV vs THE STATE OF BIHAR	ABHIMANYU SHARMA DR. KAMAL DEO SHARMA	K.N. SINGH (A.D.S.G.) NARENDRA KR. SINGH APP. MANOJ KUMAR SINGH
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
5.	CWJC/18418/2014 TRANSFER , POLIC	21 ARBIND PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA MISHRA MD. NURUL HODA	JAWAHAR PD. KARN G.P.OJHA GA-7
6.	CWJC/3323/2019 POST RETIRE, UNIV.	16 RAM NAWMI SHARMA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ DR. ANSHUMAN RAJEEV KUMAR SINGH
7.	CWJC/7739/2020 SELECTION , UNIV.	9 PROF. ( DR.) SHLOK KUMAR CHAKRAVARTI vs THE STATE OF BIHAR	BHOLA PRASAD	LALIT KISHORE ( AG ) JITENDRA KUMAR ROY (SC J.K. ROY I (SC 13) SANJAY PANDEY ANJANI KUMAR (AAG4) SANJAY PANDEY
8.	CWJC/8091/2020 DISCP.PROC., HEALT	5 DR. OM PRAKASH LAL vs THE STATE OF BIHAR	DHIRENDRA SINGH	LALIT KISHORE ( AG ) SRI PANKAJ KUMAR (S.C. 12)
9.	CWJC/8121/2020 PAY SCALES , SCHOO	6 MD. UMAR FAROOQUE vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) JITENDRA KUMAR ROY SC13
With	CWJC/8128/2020 PAY SCALES , SCHOO	6 JITENDRA KUMAR CHOUDHARY, vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) KAMESHWAR KUMAR GP17
10.	CWJC/8212/2020 SEL , GAZETTED SER	6 NAVIN KUMAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH	LALIT KISHORE (AG) MANISH KUMAR GP4 SANJAY PANDEY BPSG
<b><u>MATTER -2</u></b>				
11.	CWJC/17626/2017 COMP.GRND. , OTHER	3 MANJU DEVI vs THE UNION OF INDIA AND ORS	RAJA RAM RAI	ANIL KUMAR SINHA S.C. FOR RAILWAY AMARESH KUMAR SINGH BIJOY KUMAR SINHA



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12.	CWJC/7466/2020 PUBLIC DEMAND RECO	3 M/S JAI LAXMI LAGHU UDYOG vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR	LALIT KISHORE (AG) HARISH KUMAR ARVIND UJJWAL (SC4)
13.	CWJC/7561/2020 E.C.ACT	3 PHOOL BABU MISHRA vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	KAUSHALESH CHOUDHARY	LALIT KISHORE ( AG ) PRASHANT PRATAP (GP 2)
14.	CWJC/7564/2020 E.C.ACT	3 ALOK KUMAR vs THE STATE OF BIHAR	ANIL CHANDRA	LALIT KISHORE (AG) PRASHANT PRATAP (GP PRASHANT PRATAP (GP 2)
15.	CWJC/7587/2020 WORKS CONTRACT	3 ANGESH KUMAR vs CHAIRMAN AND MANAGING DIRECTOR, FOOD CORPORATION OF INDIA	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE ( AG ) PRASHANT PRATAP ( GP 2) PRASHANT PRATAP ( GP 2) PRABHAKAR TEKRIWAL
16.	CWJC/7590/2020 E.C.ACT	2 MANNA SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
17.	CWJC/7603/2020 CONTRACT (SATUTORY	3 THE CLICK DIGITAL vs THE BIHAR STATE TEXTBOOK PUBLISHING CORPORATION LIMITED,	MANOJ KUMAR	ANUKRITI JAIPURIYAR ANUKRITI JAIPURIYAR
18.	CWJC/7611/2020 TRADE & COMMERCE (	3 M/S SHREE SHYAM POLYMER vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR	LALIT KISHORE (AG) PRASHANT PRATAP PRASHANT PRATAP (GP 2) PRASHANT PRATAP
19.	CWJC/7723/2020 E.C.ACT	3 SHANKAR SAH vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE ( AG ) S. RAZA AHMAD (AAG 5)
20.	CWJC/7728/2020 E.C.ACT	3 KAMESHWAR MAHTO vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE ( AG ) S. RAZA AHMAD (AAG 5)
21.	CWJC/8613/2020 COMP.RETIR., GAZET	1 ALOK KUMAR vs THE STATE OF BIHAR	RAVI KUMAR ANKIT KATRIAR	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 04)
22.	CWJC/8622/2020 WORKS CONTRACT	1 M/S K M C INFOTECH vs THE STATE OF BIHAR	SHANKAR KUMAR CHOUDHARY AMISH KUMAR	LALIT KISHORE ( AG ) MD.RAISUL HAQUE (SC10)
23.	CWJC/8625/2020 E.C.ACT	1 NAWAL KISHOR TIWARY vs THE STATE OF BIHAR	UPENDRA PRATAP SINGH	LALIT KISHORE ( AG ) S. RAZA AHMAD (AAG 5)
24.	CWJC/8631/2020 POST RETIRE, HEALT	1 DR. SHEOJEE CHOUBEY vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	LALIT KISHORE ( AG ) SRI PANKAJ KUMAR (SC 12)
25.	CWJC/8632/2020 REM/DIS/TER, POLIC	1 RAJU KUMAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 03)
26.	CWJC/8633/2020 SELECTION , NON GA	1 BIBHA KUMARI @ VIBHA KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	LALIT KISHORE ( AG ) MD.RAISUL HAQUE (SC10)
27.	CWJC/8634/2020 FREEDOM FIGHTER	1 SHILA DEVI vs THE STATE OF BIHAR	ANUPA NAND JHA	LALIT KISHORE ( AG ) MANISH KUMAR (GP4)
28.	CWJC/8637/2020 TRADE & COMMERCE (	1 SMT. SUMAN DEVI vs THE CHAIRMAN,	RAKESH KUMAR CHANDAN KUMAR KASHYAP	
29.	CWJC/9072/2020 E.C.ACT	2 SHIVARATH PASWAN @ SHIVBARAT PASWAN vs THE STATE OF BIHAR	VIJAY ANAND	LALIT KISHORE ( AG )
30.	MJC/707/2021	2 REENA KUMARI ALIAS REENA CHOUDHARY, vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	LALIT KISHORE (AG)
31.	CWJC/2998/2021 OTHERS, SCHOOL SER	1 MD. TAHIR vs THE STATE OF BIHAR	BINOD KUMAR	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
32.	CWJC/3034/2021 SUSPENSION , NON G	2 LAL BAHADUR SHASTRI vs THE STATE OF BIHAR	KAUSHAL KISHOR	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)

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33.	CWJC/4165/2021 MUNCIPAL CORPORATI	3 ABDHESH KUMAR YADAV vs THE STATE OF BIHAR	RANJEET CHOUBEY RAJEEV RANJAN	LALIT KISHORE ( AG ) SHASHI BHUSHAN KUMAR MANGLAM SHASHI BHUSHAN KUMAR MANGLAM SHASHI BHUSHAN KUMAR MANGLAM P.NR. SHAHI AAG6
34.	CWJC/5476/2021 OTHER MISC. MATTER	1 ALOK KUMAR SINGH vs THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	VAGISHA PRAGYA VACAКNAVI	
35.	CWJC/6879/2021 SEL , GAZETTED SER	2 BAIDYANATH KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERANA RISHI	LALIT KISHORE (AG) SHILPA SINGH GA12

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDERS -I

1.	CWJC/8639/2020 university establ ESTB. RECO.OF EDUC	1 MILLIA KANIZ FATMA WOMENS vs PURNEA UNIVERSITY,	RAJU GIRI SANTOSH KUMAR MISHRA	SUNIL KUMAR SINGH RAKESH KUMAR SAMRENDRA
2.	CWJC/8648/2020 TRADE & COMMERCE (	1 SUGANDH KUMAR vs THE BRANCH MANAGER	SUMEET KUMAR SINGH	LALIT KISHORE ( AG ) SRI VIKASH KUMAR (SC 11)
3.	CWJC/8649/2020 OTHER MISC. MATTER	1 RINA KUMARI vs THE STATE OF BIHAR	ARUN KUMAR SINHA	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 4)
4.	CWJC/8653/2020 E.C.ACT	1 CHOTELAL PASWAN vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
5.	CWJC/8656/2020 E.C.ACT	1 NIRAJ KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	LALIT KISHORE ( AG ) PRASHANT PRATAP
6.	CWJC/8795/2020 SALARY, UNIV./COLL	1 SHIV PUJAN TIWARI vs THE VICE CHANCELLOR, PURNEA UNIVERSITY	RAJIV RANJAN KR. PANDEY	LALIT KISHORE (AG) J.K. ROY JITENDRA KUMAR ROY J. K. ROY 1(SC13)
7.	CWJC/8803/2020 SELECTION , HEALT	1 ANANT SAZNAM vs THE STATE OF BIHAR	PRABHAT RANJAN RAJEEV RANJAN	LALIT KISHORE (AG) NIKESH KUMAR SRI RAMADHAR SINGH (GP 25)
8.	CWJC/8823/2020 REM/DIS/TER, NON G	1 BABITA @ SMT. BABITA @ SMT. BABITA KUMARI @ BABITA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR JHA	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 3) KUMAR PRIYA RANJAN
9.	CWJC/8825/2020 SELECTION , HEALT	1 DR. STYANARAYAN PASWAN vs THE STATE OF BIHAR	PRANAV KUMAR RAJEEV RANJAN NO.II	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC8) NIKESH KUMAR
10.	CWJC/8827/2020 PROMOTION , GAZETT	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA HRISHIKESH ABHAY SHANKAR JHA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
11.	CWJC/8841/2020 ADMISSION, PRIM.&	1 ADITYA RAJ (MINOR) vs THE CHAIRMAN,	KUMAR DHIRENDRA PRATAP SINGH DHIRENDRA KUMAR JHA	
12.	CWJC/8846/2020 SCH.COLL.UNIV.(EXC	1 BANARAS SINGH vs THE CHAIRMAN,	SANJAY KUMAR BIPIN BIHARI SINGH	KUMAR PRIYA RANJAN
13.	CWJC/8850/2020 WORKS CONTRACT	1 SARIKA CONSTRUCTION PVT. LTD. vs STATE OF BIHAR	YASHRAJ BARDHAN	LALIT KISHORE (AG) KUMAR ALOK (SC7)
14.	CWJC/8853/2020 FOREIGN ACT	1 AISHWARYA SINGH vs THE UNION OF INDIA	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUDHARY NILESH KUMAR MD.IMTEYAZ AHMAD	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) MANOJ KUMAR SINGH
15.	CWJC/8857/2020 LAND ENCROACHMENT	1 RAMAKANT MISHRA vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)

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16.	CWJC/8901/2020 REM/DIS/TER, NON G	1 POONAM KUMARI vs THE STATE OF BIHAR,	MD. FAZAL RAHMAN ANISUR RAHMAN MD. EHSANUR RAHMAN	LALIT KISHORE ( AG ) SRI ANANT PD. SINGH (SC 15)
17.	CWJC/8904/2020 REM/DIS/TER, NON G	1 HIMANSHU SHEKHAR SHUKL @ HIMANSHU SHEKHAR SHUKLA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
18.	CWJC/8916/2020 Civil writ SELECTION , HEALT	1 DR. MEHRE AFSHAN MEHDI vs THE STATE OF BIHAR,	MD. ANISUR RAHMAN MD. AKRAM NAIYER	LALIT KISHORE ( AG ) NIKESH KUMAR SRI S.D.YADAV (AAG 9)
19.	CWJC/8925/2020 SELECTION , HEALT	1 AYUSH CHIKITASHK SANGH vs THE STATE OF BIHAR AND ORS	SHYAM BIHARI SINGH	LALIT KISHORE (AG) ANURADHA SINGH (SC21) NIKESH KUMAR SMT.ANURADHA SINGH (SC 21)
20.	CWJC/8936/2020 land encroachment LAND ENCROACHMENT	1 SHAKTESHWAR PRASAD vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP 15)
21.	CWJC/8937/2020 LAND ENCROACHMENT	1 NIRMALA DEVI vs THE STATE OF BIHAR	ARUN KUMAR SINGH	LALIT KISHORE (AG) SURENDRA SINGH VIVEK KUMAR SINGH RAJ KISHORE ROY(GP18)
22.	CWJC/8945/2020 TRADE & COMMERCE (	1 CHANDRASHEKHAR PRASAD GARG vs THE UNION OF INDIA	SANTOSH KUMAR PANDEY	DR. K.N. SINGH (ASG)
23.	CWJC/8947/2020 LAND ENCROACHMENT	1 RAVI SHANKAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH AASHISH KUMAR SHANTANU KUMAR	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)
24.	CWJC/8958/2020 MATTERS RELATING T	1 SAURABH KUMAR vs THE STATE OF BIHAR	SHANTI PRATAP	LALIT KISHORE ( AG ) SRI S.D.YADAV (AAG 9)
25.	CWJC/8982/2020 PAY SCALES , BOARD	1 CHAUDHARY ROY vs THE DEPARTMENT OF ENERGY	BRIJ BIHARI TIWARY	LALIT KISHORE ( AG ) ABBAS HAIDER (SC 6) AWANISH NANDAN SINHA (GP21)
26.	CWJC/8992/2020 DISCP.PROC., NON G	1 MITHILESH KUMAR vs THE STATE OF BIHAR	DINESHWAR MISHRA	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 3)
27.	CWJC/8996/2020 COMP.GRND. , NON G	1 BIPIN KUMAR PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA SHIV PRAKASH MINAKSHI KUMARI MUNISH KUMAR	LALIT KISHORE ( AG ) MD. NADIM SERAJ (GP 5)
28.	CWJC/9035/2020 TRADE & COMMERCE (	1 M/S MASSINA AGRO INDUSTRIES, INDUSTRIAL AREA, SAMASTIPUR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	LALIT KISHORE ( AG ) PRASHANT PRATAP KINKAR KUMAR (SC 9) YASHRAJ BARDHAN
29.	CWJC/9048/2020 LAND ACQUISITION	1 BHARAT DAS vs THE STATE OF BIHAR	BIPIN BIHARI SINGH VIJAY KUMAR @ VIJAY KR. SINGH	LALIT KISHORE ( AG ) MD.KHURSHID ALAM (AAG12)
30.	CWJC/9061/2020 SCH.COLL.UNIV.(EXC	1 BIHAR COLLEGE OF TEACHER EDUCATION, vs THE STATE OF BIHAR.	NIRANJAN KUMAR	LALIT KISHORE ( AG ) DR. ANAND KUMAR MD. NADIM SERAJ
31.	CWJC/9070/2020 DISCP.PROC., POLIC	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
32.	CWJC/9247/2020 SELECTION , HEALT	1 MD. ATHAR @ MOHAMMAD ATHAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE MD. FAHIMUDDIN	LALIT KISHORE ( AG ) ANJANI KUMAR MISHRA
33.	CWJC/9252/2020 SELECTION , NON GA	1 SUDHANSHU SHIVANAND vs THE BIHAR TECHNICAL SERVICE COMMISSION	ASHOK KUMAR YADAV	NIKESH KUMAR
34.	CWJC/9297/2020 LAND ENCROACHMENT	1 BHOLA DUSADH @ BHOLA PASWAN vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	LALIT KISHORE ( AG ) SAJID SALIM KHAN (SC25)
35.	CWJC/9311/2020 LAND ENCROACHMENT	1 KISHOR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAM SUMIRAN RAI	LALIT KISHORE ( AG ) MD.KHURSHID ALAM (AAG 12)
36.	CWJC/9501/2020 SCH.COLL.UNIV.(EXC	1 TEACHER TRAINING COLLEGE, BARARI, BHAGALPUR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	LALIT KISHORE ( AG ) J.K. ROY I (SC 13)

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37.	CWJC/9566/2020 COMP.GRND. , NON G	1 KUMAR DABLU PASWAN vs THE STATE OF BIHAR	RAMANUJ TIWARY	LALIT KISHORE ( AG ) SHEO SHANKAR PRASAD (SC8)
38.	CWJC/9583/2020 LAND ENCROACHMENT	1 LALBABU CHAUBEY vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE ( AG ) MD. KHURSHID ALAM (AAG 12)
39.	CWJC/9600/2020 SELECTION , NON GA	1 ROHIT KUMAR vs THE BIHAR TECHNICAL SERVICE COMMISSION	MUKESH KUMAR	LALIT KISHORE ( AG ) NIKESH KUMAR SRI P.K. VERMA (AAG 3)
40.	CWJC/9606/2020 TRANSFER, NON GAZE	1 RINKU KUMAR CHAUDHARY vs THE STATE OF BIHAR	ALOK RANJAN	LALIT KISHORE ( AG ) AMIT PRAKASH (GA13)
41.	CWJC/9630/2020 LAND ENCROACHMENT	1 ANIL KUMAR CHAURASIYA vs THE STATE OF BIHAR	SANJEEV KUMAR	LALIT KISHORE ( AG ) MD. SAJID SALIM KHAN (SC 25)
42.	CWJC/9738/2020 LAND ENCROACHMENT	1 VINAY KUMAR vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	LALIT KISHORE ( AG ) MD. KHURSHID ALAM (AAG 12)
43.	CWJC/9746/2020 REM/DIS/TER, NON G	1 MANISHA KUMARI vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 4) SRI ANJANI KR.( AAG4)
44.	CWJC/9748/2020 SELECTION , NON GA	1 NISHANT KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE ( AG ) AJAY KUMAR RASTOGI (AAG10) SRI AJAY KR. RASHTOGI (AAG 10)
45.	CWJC/9750/2020 service matter ot SEL , GAZETTED SER	1 NELESH KUMAR @ NILESH KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE ( AG ) ANURADHA SINGH (SC21) SMT. ANURADHA SINGH (SC 21)
46.	CWJC/9817/2020 SELECTION , NON GA	1 MD. SHAHANSHAH ALAM, vs THE BIHAR TECHNICAL SERVICE COMMISSION	MUKESH KUMAR	NIKESH KUMAR NIKESH KUMAR
47.	CWJC/10219/2020 SELECTION , NON GA	1 DILIP KUMAR TUDU, vs THE BIHAR TECHNICAL SERVICE COMMISSION	MUKESH KUMAR	LALIT KISHORE ( AG ) NIKESH KUMAR JITENDRA KUMAR RAI NO.1(SC13) JITENDRA KUMAR RAI NO.01 (SC 13)
48.	CWJC/1940/2021 LAND ACQUISITION	1 ARUNA DEVI vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	LALIT KISHORE ( AG )
49.	CWJC/2456/2021 ESTB. RECO.OF EDUC	1 ZEE EDUCATIONAL FOUNDATION INSTITUTE OF PHARMACY, vs THE ARYABHATTA KNOWLEDGE UNIVERSITY	PRASHANT SINHA	RAKESH KUMAR SINGH
50.	CWJC/2485/2021 LAND ENCROACHMENT	1 RAJ KUMARI DEVI vs THE UNION OF INDIA	PRAKASH CHANDRA	DR. K. N. SINGH ( ASG ) SYED IQBAL AHMAD(SC20)
51.	CWJC/2640/2021 LAND ENCROACHMENT	1 ABDUL WADUD vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	LALIT KISHORE ( AG )
52.	CWJC/4682/2021 SELECTION , POLIC	1 KHUSHBOO KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR	LALIT KISHORE ( AG ) MD.NADIM SERAJ(GP5)
53.	CWJC/4687/2021 LAND ENCROACHMENT	1 ROHIT KUMAR DAS vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	LALIT KISHORE (AG) SAJID SALIM KHAN(SC25)
54.	CWJC/5131/2021 ADMISSION, ENGINEE	1 ISHA vs THE MAHATMA GANDHI CENTRAL UNIVERSITY	SRI NIWAS JHA	DR. K.N. SINGH (ASG)
<b><u>FOR ORDERS - TIED UP</u></b>				
55.	CWJC/8944/2020 SELECTION , NON GA	3 DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	SUBODH KUMAR	LALIT KISHORE (AG) MANISH KUMAR (GP4)
56.	CR. MISC./22933/2021 30A,32(i),41(i) R.BAIL-1	1 SUKHBINDRA SINGH @ SUKHWINDAR SINGH @ SUKKHA@ SUKHA vs THE STATE OF BIHAR	ARVIND KUMAR	A.G

**MATTER -2**

57. CWJC/9228/2018  
SELECTION , NON GA

6 PRAMOD KUMAR AND ORS  
vs THE STATE OF BIHAR AND ORS

JITENDRA KUMAR ROY  
SUMIT KUMAR  
ARUN KUMAR

KAMESHWAR PD.  
GUPTA- GP10  
SATYAM SHIVAM  
SUNDARAM

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Prabhat Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CWJC/23831/2018 PAY SCALES , NON G	9 RAVI SHANKAR KUMAR vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR RAJESH KUMAR BRAJ KISHORE SINGH	MANISH KUMAR -GP4
2.	CR. APP (SJ)/849/2019 U/s 14A(2) SC/ST SC/ST ACT (AB)	4 RAJA SINGH vs THE STATE OF BIHAR	LAL BABU SINGH ANIL KUMAR	USHA KUMARI 1
3.	CWJC/19587/2019 PAY SCALES , NON G	5 RAKESH KUMAR vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	RAGHWENDRA KUMAR (SC22)
4.	CWJC/22633/2019 POST RETIRE, NON G	11 BINOD KUMAR vs THE STATE OF BIHAR	BINOD KUMAR NISHANT KUMAR SINHA	CHITRANJAN SINHA (PAAG2) AWANISH NANDAN SINHA (GP21)
5.	CWJC/23558/2019 POST RETIRE, SCHOO	12 SMT. SANYUKTA DEVI vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN VIVEK ANAND AMRITESH	MADANJEET KUMAR (GP20) DR. ANAND KUMAR
6.	CWJC/24678/2019 SALARY, SCHOOL SER	8 KUMAR SHIVAJEE vs THE STATE OF BIHAR	AMARESH KUMAR SINGH ONKAR KUMAR	MADANJEET KUMAR (GP20)
7.	CR. APP (SJ)/610/2020 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 RANJAN RAI @ RANJAN KUMAR vs THE STATE OF BIHAR	AKHILESH KUMAR	SADANAND PASWAN
8.	CR. APP (SJ)/776/2020 U/s 14(A)(2) SC/S SC/ST ACT (AB)	3 ABHINANDAN KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	BINAY KRISHNA
9.	CR. APP (SJ)/793/2020 U/s 14 A (2) of S SC/ST ACT (AB)	3 RAMANAND YADAV vs THE STATE OF BIHAR	INDU SHEKHAR DWIVEDI	BINAY KRISHNA
10.	CR. APP (SJ)/799/2020 14A(2) SC/St Act SC/ST ACT (AB)	3 SANTOSH YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	BINAY KRISHNA
11.	CR. MISC./34045/2020 406,420,467,468,1 A.BAIL	3 PRITHIVIRAJ SRIVASTAVA vs THE STATE OF BIHAR	ANSUL PRIYANKA SINGH	A.G. JAI NARAIN THAKUR
<b>MATTER -1</b>				
12.	CR. MISC./35819/2020 7 A.BAIL	1 SUDESHWAR SHAH @ SIDDHESHWAR SHAH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. BHARAT BHUSHAN (APP)
13.	CR. MISC./35925/2020 30A A.BAIL	1 MANTU PASWAN vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G. NIRMALA KUMARI
14.	CR. MISC./35927/2020 anticipatory bail A.BAIL	1 RAKESH PASWAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G. NIRMALA KUMARI
15.	CR. MISC./35928/2020 147,148,149,160,3 A.BAIL	1 MD. RAZA vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. NIRMALA KUMARI
16.	CR. MISC./35929/2020 341,323,324,379,5 A.BAIL	1 MD. JAHID vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. NIRMALA KUMARI
17.	CR. MISC./35932/2020 30A A.BAIL	1 CHANDRIKA SAH @ CHANDRIKA KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G. NIRMALA KUMARI
18.	CR. MISC./35934/2020 406,420,34 A.BAIL	1 RAJEEV KUMAR @ RAJEEV KUMAR YADAV vs THE STATE OF BIHAR	MITALI USHA KUMARI 1 RAVI KUMAR	A.G. MANOJ KUMAR
19.	CR. MISC./35935/2020 188,269,270,341,3 A.BAIL	1 MD. AZHAR vs THE STATE OF BIHAR	NAFISUZZOHA NAFISUZZOHA	A.G. MANOJ KUMAR

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20.	CR. MISC./35937/2020 147,148,149,506,4 A.BAIL	1 RAM ISHWAR BHAGAT vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA	A.G. MANOJ KUMAR
21.	CR. MISC./35939/2020 366 A A.BAIL	1 SUMAN RAM vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. MANOJ KUMAR
22.	CR. MISC./35940/2020 272,273 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. MANOJ KUMAR
23.	CR. MISC./35941/2020 147,148,149,341,3 A.BAIL	1 SHARWAN RAM vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. NAGENDRA PRASAD
24.	CR. MISC./35942/2020 341,323,379,504,5 A.BAIL	1 DHARMA YADAV @ DHARMRAJ YADAV vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G. NAGENDRA PRASAD
25.	CR. MISC./35943/2020 447,324,307,504,5 A.BAIL	1 WAKIL MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY	A.G. NAGENDRA PRASAD
26.	CR. MISC./35944/2020 30A A.BAIL	1 PRAMOD KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. NAGENDRA PRASAD
27.	CR. MISC./35946/2020 304B,34 A.BAIL	1 MD. SAKHBUL @ MD. SAKBUL vs THE STATE OF BIHAR	PARTH GAURAV PRAVEER PIYUSH TIWARI	A.G. NAGENDRA PRASAD
28.	CR. MISC./35947/2020 341,323,324,307,3 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. CHOUBEY JAWAHAR TAPESHWAR SHARMA
29.	CR. MISC./35949/2020 30A, A.BAIL	1 AKHILESH KUMAR @ AKHILESH SHARMA vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. TAPESHWAR SHARMA
30.	CR. MISC./35950/2020 147,148,149,323,3 A.BAIL	1 VIKASH KUMAR @ VIKASH RAI @ BUDHAN@VIKASH KUMAR RAY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G. AWADHESH KUMAR SHASHI KANT AMAR TAPESHWAR SHARMA
31.	CR. MISC./35952/2020 341,323,307,379,5 A.BAIL	1 LAKHINDRA MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. TAPESHWAR SHARMA
32.	CR. MISC./35953/2020 147,148,149,341,3 A.BAIL	1 VIKKY RAJAK @ VINAY KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. TAPESHWAR SHARMA
33.	CR. MISC./35954/2020 341,323,324,307,4 A.BAIL	1 MUKHTAR ALAM vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. RAJ KISHORE SINGH
34.	CR. MISC./35956/2020 188,420,379,411 A.BAIL	1 KAMALDEV YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. RAJ KISHORE SINGH
35.	CR. MISC./35961/2020 341,323,325,307,5 A.BAIL	1 RAM RAJ YADAV vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. RAJ KISHORE SINGH
36.	CR. MISC./35962/2020 498A,323,406,504, A.BAIL	1 MAYANK RAJ vs THE STATE OF BIHAR	SURINDER KUMAR ANIL KUMAR SINGH	A.G. RAJ KISHORE SINGH
37.	CR. MISC./36278/2020 anticipatory bail A.BAIL	1 CHANDRA SHEKHAR PASWAN @ CHANDRASEKHAR PASWAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. KUMAR RANJIT RANJAN
38.	CR. MISC./36279/2020 petitioner is in A.BAIL	1 SURESH RAI @ SURENDRA RAI vs THE STATE OF BIHAR	NITYANAND	A.G. KUMAR RANJIT RANJAN
39.	CR. MISC./36280/2020 323,341,325,504,5 A.BAIL	1 YASWANT KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G. KUMAR RANJIT RANJAN
40.	CR. MISC./36283/2020 366A,376,341,323, A.BAIL	1 RANJIT MAHTO @ COMMANDER MAHTO vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI AJITA	A.G. RAM NARESH RAY
41.	CR. MISC./36284/2020 30A A.BAIL	1 SONAJHARI SINGH @ SONADHARI SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. RAM NARESH RAY
42.	CR. MISC./36287/2020 30(C)(D) A.BAIL	1 TRIPURARI KUMAR vs THE STATE OF BIHAR	SATYENDRA PANDEY PRAVEEN KUMAR	A.G. RAM NARESH RAY
43.	CR. MISC./36289/2020 341,452,323,384,5 A.BAIL	1 MD. RAHAMTULLAH @ RAHAMTULLAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. MISS KUSUM RANI RAM NARESH RAY

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44.	CR. MISC./36290/2020 366(A),506,34 A.BAIL	1 PAPPU RAJAK vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. MANOJ KUMAR SINGH SUNIL KUMAR YADAV RAM NARESH RAY
45.	CR. MISC./36292/2020 341,323,307,34, A.BAIL	1 KAMLESH MISHRA vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	A.G. ASHOK KUMAR SINGH
46.	CR. MISC./36294/2020 363,366A,504,34 A.BAIL	1 AJAY RAI @ AJAY ROY vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. ASHOK KUMAR SINGH
47.	CR. MISC./36297/2020 376,511,323,379,3 A.BAIL	1 JAI PRAKASH RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. ASHOK KUMAR SINGH
48.	CR. MISC./36302/2020 498A A.BAIL	1 SADDAM HODA KHAN @ S. H. KHAN @ RABBI vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G. ASHOK KUMAR SINGH
49.	CR. MISC./36307/2020 341,447,323,324,3 A.BAIL	1 SAKALDEEP RAI vs THE STATE OF BIHAR	MADHU PRASUN	A.G. RANJIT KUMAR THAKUR SURAJ KUMAR AWADHESH KUMAR SINGH
50.	CR. MISC./36453/2020 272,273,34 A.BAIL	1 SIKANDER MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. RAJEEV NAYAN (APP)
<b><u>FOR HEARING</u></b>				
51.	CR. APP (SJ)/1884/2018 R.I. FOR 10 YEARS CR. APP(SJ)	10 SANTOSH THAKUR vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA SUNIL KUMAR PATHAK	SRI BIPIN KUMAR
52.	CR. APP (SJ)/3748/2018 R.I. FOR 10 YEARS CR. APP(SJ)	9 SUNIL KUMAR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR OF REVENUE INTELLIGENCE, REGIONAL UNIT, PATNA OF NARCOTIC	AJAY PRASAD	S.D SANJAY ADDL. SOC. GEN. UMA SHANKER VERMA
With	CR. APP (SJ)/4040/2018 R.I. FOR 10 YEARS CR. APP(SJ)	7 RAMBIR SINGH vs STATE OF BIHAR AND ANR	AMIT KUMAR ANAND AMIT KUMAR ANAND	SRI SHYED ASHFAQE AHMAD MANOJ KR.SINGH (CGC)
53.	CR. REV./1250/2019 against convictio CR. REV.	8 SAHID ANWAR @ SHAHID ANWAR @ MD. SHAHID ANWAR @ SHAIEED ANWAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	RANA RANDHIR SINGH SHAILESH KUMAR SINGH MIRA KUMARI THRESIAMMA K.P. ALKA VERMA MIRA KUMARI ZEYAUH HODA
54.	CR. APP (SJ)/1379/2019 AGAINST CONVICTIO CR. APP(SJ)	9 CHINTA DEVI vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	
55.	CR. APP (SJ)/4546/2019 AGAINST CONVCTION CR. APP(SJ)	8 MAHAVIR MAHATO vs THE STATE OF BIHAR	JAI KISHORE SHARMA RANJEET KUMAR KUNDAN KUMAR	BINOD BIHARI SINGH
56.	CR. APP (SJ)/98/2020 Against Convictio CR. APP(SJ)	4 YOGENDRA YADAV @ YOGENDRA PRASAD vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR PRAVIN KUMAR	SYED ASHFAQE AHMAD
57.	CR. APP (SJ)/249/2020 AGAINST CONVICTIO CR. APP(SJ)	5 NAGENDRA SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	BINOD BIHARI SINGH
With	CR. APP (SJ)/314/2020 AGAINST CONVICTIO CR. APP(SJ)	4 MUKESH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR PRASOON SINHA	BINOD BIHARI SINGH
58.	CR. APP (SJ)/1052/2020 against convictio CR. APP(SJ)	3 KAMLI MAHTO @ KAMLESHWARI MAHTO vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	BIPIN KUMAR SUNIL KUMAR
With	CR. APP (SJ)/923/2020 against conviction CR. APP(SJ)	3 PANKAJ PODDAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR BRAJ BHUSHAN PODDAR	BIPIN KUMAR SUNIL KUMAR RANJEET KUMAR
With	CR. APP (SJ)/943/2020 Agianst Conviction CR. APP(SJ)	2 RAJENDRA PODDAR vs THE STATE OF BIHAR	AMRENDRA KUMAR BRAJ BHUSHAN PODDAR	ABHA SINGH
59.	CR. APP (SJ)/1083/2020 AGAINST CONVICTIO CR. APP(SJ)	5 RAJESH RAI vs THE STATE OF BIHAR	NILESH KUMAR ARYA ACHINT PRAVIN KUMAR	BINOD BIHARI SINGH

**FOR ORDERS - TIED UP**



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60.	CR. MISC./13650/2020 406,420,467,468,4 A.BAIL	6 NANDU PRASAD vs THE STATE OF BIHAR	DIPAK KUMAR PRABHAT KUMAR MUNNA MADHURESH SINGH	DR. INDIWAR KUMARI UDAY PRAKASH SHRARMA
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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDERS MATTER -1

1.	CR. MISC./36310/2020 307,379,325,324,3 A.BAIL	1 SUNIL KUMAR @ SUNIL GUPTA vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. AWADHESH KUMAR SINGH
2.	CR. MISC./36312/2020 363,366-,304-B,34 A.BAIL	1 RAMDAI DEVI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. MADHAV JHA KANCHAN JHA AWADHESH KUMAR SINGH
3.	CR. MISC./36316/2020 30A A.BAIL	1 VIMAL KISHORE THAKUR vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G. AWADHESH KUMAR SINGH
4.	CR. MISC./36318/2020 341,323,324,307,3 A.BAIL	1 MD. RAHBAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. AWADHESH KUMAR SINGH
5.	CR. MISC./36319/2020 147,148,149,323,3 A.BAIL	1 BAJRANGI KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR ARVIND KUMAR PATHAK	A.G. ASHOK KUMAR SINGH
6.	CR. MISC./36322/2020 279,304 A.BAIL	1 ANIL KUMAR YADAV vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G. ASHOK KUMAR SINGH
7.	CR. MISC./36324/2020 341,323,504,506,3 A.BAIL	1 JAGDISH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. ASHOK KUMAR SINGH
8.	CR. MISC./36326/2020 304(B),34 A.BAIL	1 BHAGMATIYA KHATOON vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ASHOK KUMAR SINGH
9.	CR. MISC./36328/2020 30,30A,38,34 A.BAIL	1 PINTU KUMAR SINGH ALIAS PINTU SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. ASHOK KUMAR SINGH
10.	CR. MISC./36329/2020 290,420,120-B, A.BAIL	1 SANTOSH SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. ADITYA NARAYAN SINGH.1
11.	CR. MISC./36330/2020 379,411 A.BAIL	1 MUKESH YADAV vs THE STATE OF BIHAR	RANJIT JHA	A.G. ADITYA NARAYAN SINGH.1
12.	CR. MISC./36331/2020 bail A.BAIL	1 LAUKI YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. ADITYA NARAYAN SINGH.1
13.	CR. MISC./36334/2020 341,342,452,323,3 A.BAIL	1 RANJEET MAHTO @ RANJEET KUMAR MAHTON vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. ADITYA NARAYAN SINGH.1
14.	CR. MISC./36335/2020 anticipatory bail A.BAIL	1 BINDA RAM vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	A.G. ADITYA NARAYAN SINGH.1
15.	CR. MISC./36339/2020 366,379,506 A.BAIL	1 UJJWAL OJHA vs THE STATE OF BIHAR	SATISH KUMAR AMARENDRA KUMAR	A.G. ASHOK KUMAR
16.	CR. MISC./36341/2020 341,323,325,307,4 A.BAIL	1 BISHWANATH PANDIT vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. ASHOK KUMAR
17.	CR. MISC./36342/2020 188,269,270,271,4 A.BAIL	1 RAM NIRANJAN MISHRA vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. ASHOK KUMAR
18.	CR. MISC./36344/2020 498(A) A.BAIL	1 MANTU JAISWAL @ ALOK JAISWAL @ ALOK KUMAR vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G. ASHOK KUMAR
19.	CR. MISC./36348/2020 341,323,379,427,3 A.BAIL	1 CHHOTAK MIAN @ SHAHID HUSSAIN vs THE STATE OF BIHAR	VIJAY KUMAR MISHRA SHOVENDRA KUMAR MASOOM ALAM	A.G. MUKESH KUMAR SINGH
20.	CR. MISC./36349/2020 302,120B,34 A.BAIL	1 NASIM AHMAD vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. MUKESH KUMAR SINGH

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21.	CR. MISC./36352/2020 379,411,413/34 A.BAIL	1 SHANKAR SAHNI @ SHIV SHANKAR SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. MUKESH KUMAR SINGH
22.	CR. MISC./36353/2020 147,148,149,323,3 A.BAIL	1 BINOD KUMAR SINGH @ BINODH SINGH @ BINODH KUMAR SINGH vs THE STATE OF BIHAR	KUMAR RAVISH GOPAL KRISHNA AGRAWAL	A.G. MUKESH KUMAR SINGH
23.	CR. MISC./36357/2020 272,273 A.BAIL	1 PRAMOD RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. SANJAY KUMAR PANDEY
24.	CR. MISC./36358/2020 498A, A.BAIL	1 MD. IKBAL @ BULBUL ANSARI @ MD. BULBUL ANSARI vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. SANJAY KUMAR PANDEY
25.	CR. MISC./36360/2020 341,323,379,384,4 A.BAIL	1 PAWAN SINGH vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G. SANJAY KUMAR PANDEY
26.	CR. MISC./36363/2020 376,504,506 A.BAIL	1 MD. RUHUL @ RUHUL AMIN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. SANJAY KUMAR PANDEY
27.	CR. MISC./36366/2020 30,30(a),38(i)(ii) A.BAIL	1 BABAN KUMAR @ BABAN YADAV @ SWAMI BABAN YADAV vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. SANJAY KUMAR PANDEY
28.	CR. MISC./36368/2020 406,420 A.BAIL	1 RAJESH KUMAR @ RAJESH MAHTO vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. MADAN KUMAR
29.	CR. MISC./36370/2020 323,341,498A,504, A.BAIL	1 SAURAV CHAUDHARY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. BRAJ BHUSHAN PODDAR MADAN KUMAR
30.	CR. MISC./36374/2020 304(B) A.BAIL	1 SUBHASH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G. MADAN KUMAR
31.	CR. MISC./36378/2020 304(B),201,34 A.BAIL	1 PAPPU MAHTO vs THE STATE OF BIHAR	DILEEP KUMAR SINGH RIKESH SINHA	A.G. MADAN KUMAR
32.	CR. MISC./36385/2020 143,341,323,308,3 A.BAIL	1 SANJAY CHOUDHARY @ SANJAY KUMAR CHAUDHARI vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G. MADAN KUMAR
33.	CR. MISC./36389/2020 anticipatory bail A.BAIL	1 CHOTU RAI @ MOHIT RAI vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	A.G. LALAN KUMAR
34.	CR. MISC./36391/2020 498A,494,341,323, A.BAIL	1 MD. SADDAM HUSSAIN vs THE STATE OF BIHAR	ANIL KUMAR	A.G. ASHOK KUMAR SINHA LALAN KUMAR
35.	CR. MISC./36393/2020 341,323,324,307,3 A.BAIL	1 SATYANARAYAN PANDIT @ SATYANARYAN PARIT vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G. LALAN KUMAR
36.	CR. MISC./36394/2020 272,273 A.BAIL	1 BALMUKUN BAL vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. LALAN KUMAR
37.	CR. MISC./36400/2020 498(A),34 A.BAIL	1 BRIJ PRAKASH vs THE STATE OF BIHAR	SHIVNANDAN BHARTI POOJA KUMARI	A.G. LALAN KUMAR ASHUTOSH KUMAR GEETA KUMARI JHA
38.	CR. MISC./36403/2020 147,148,149,341,3 A.BAIL	1 TASLIM @ ARIF @ GUDDU MUKHIYA @ TASLIM ARIF vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G. MD. ANBZARUL HAQUE SAHARA
39.	CR. MISC./36404/2020 392 A.BAIL	1 SHRAWAN PASWAN ALIAS SHRAWAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
40.	CR. MISC./36405/2020 bail A.BAIL	1 AMARNATH KUMAR SAO vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. MD. ANBZARUL HAQUE SAHARA
41.	CR. MISC./36407/2020 3,7 A.BAIL	1 RANJEET THAKUR vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	A.G. MD. ANBZARUL HAQUE SAHARA
42.	CR. MISC./36408/2020 364,366A,370,120B A.BAIL	1 BADAL KUMAR vs THE STATE OF BIHAR	PRIVESH KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
43.	CR. MISC./36410/2020 anticipatory bail A.BAIL	1 SHILA DEVI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. KUMAR VEERENDRA NARAYAN
44.	CR. MISC./36412/2020 7 A.BAIL	1 NAND LAL SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G. KUMAR VEERENDRA NARAYAN

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45.	CR. MISC./36413/2020 147,149,341,323,3 A.BAIL	1 BIRENDRA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. KUMAR VEERENDRA NARAYAN
46.	CR. MISC./36415/2020 147,148,149,341,3 A.BAIL	1 SANJU DEVI @ SANJU KUMARI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. KUMAR VEERENDRA NARAYAN
47.	CR. MISC./36416/2020 147,148,323,324,3 A.BAIL	1 MUNDRIKA RAM vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G. KUMAR VEERENDRA NARAYAN
48.	CR. MISC./36420/2020 147,149,341,323,3 A.BAIL	1 CHANDAN KUMAR DAS vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. RAM ANURAG SINGH KRISHNA KUMAR
49.	CR. MISC./36421/2020 147,148,149,341,3 A.BAIL	1 SABIR AHMAD vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1 MADHAV JHA	A.G. RAM ANURAG SINGH
50.	CR. MISC./36425/2020 To create obstacl A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. RAM ANURAG SINGH
51.	CR. MISC./36426/2020 414,420,120(B) A.BAIL	1 RANVIR KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G. RAM ANURAG SINGH
52.	CR. MISC./36427/2020 302,201, A.BAIL	1 SUBHAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. ABHAY KUMAR ROY
53.	CR. MISC./36428/2020 304B,201/34 A.BAIL	1 KAMENDRA RAM vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ABHAY KUMAR ROY
54.	CR. MISC./36429/2020 447,341,323,324,3 A.BAIL	1 MD. TAHSIN @ TAHSIN ALAM vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. ABHAY KUMAR ROY
55.	CR. MISC./36435/2020 323,341,325,342,3 A.BAIL	1 MANOJ SAH @ MANOJ KUMAR SAH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. ABHAY KUMAR ROY BIJENDRA KUMAR SINGH
56.	CR. MISC./36436/2020 272,273 A.BAIL	1 LAPTU SINGH @ ABHINANDAN SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. ABHAY KUMAR ROY
57.	CR. MISC./36437/2020 379,411 A.BAIL	1 SANJEEV SHARMA vs THE STATE OF BIHAR	ROHIT MISHRA	A.G. SURESH PRASAD SINGH
58.	CR. MISC./36438/2020 147,149,341,323,3 A.BAIL	1 IBNUL HASAN vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G. SURESH PRASAD SINGH
59.	CR. MISC./36439/2020 120(B) A.BAIL	1 SURESH KUMAR @ SURESH MANDAL vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G. SURESH PRASAD SINGH
60.	CR. MISC./36440/2020 323.379,494,498A, A.BAIL	1 SHIVNANDAN DAS vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR Y. MADHAVI	A.G. SURESH PRASAD SINGH
61.	CR. MISC./36445/2020 Anticipatory bail A.BAIL	1 MANISH TIWARI @ MANISH TIWARY vs THE STATE OF BIHAR	BASHISHTHA NARAYAN MISHRA SACHIDA NAND RAI	A.G. SURESH PRASAD SINGH
62.	CR. MISC./36448/2020 302,34 A.BAIL	1 RANJEET CHAUDHARY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G. RAJEEV NAYAN (APP)
63.	CR. MISC./36450/2020 341,323,324,307,3 A.BAIL	1 RITESH RAI @ RITESH KUMAR YADAV vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. RAJEEV NAYAN (APP)
64.	CR. MISC./36451/2020 379,34 A.BAIL	1 SUNIL RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. RAJEEV NAYAN (APP)
65.	CR. MISC./36454/2020 bail A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. RAJEEV NAYAN (APP)
66.	CR. MISC./36766/2020 406,420,120(B) A.BAIL	1 KUNAL KANT vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
67.	CR. MISC./36767/2020 304B,201 A.BAIL	1 GIRJA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
68.	CR. MISC./36768/2020 30(A) A.BAIL	1 MANAN ALI @ MD. MANAN RAIEN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
69.	CR. MISC./36771/2020 30-A A.BAIL	1 DEEPAK KUMAR @ DEEPAK GUPTA vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.

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70.	CR. MISC./36773/2020 30(A) A.BAIL	1	CHANDRIKA RAI @ CHANDRIKA RAY vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
71.	CR. MISC./36775/2020 366A,34 A.BAIL	1	YOGENDRA RAM vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
72.	CR. MISC./36777/2020 302,34 A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR CHAUDHARY	A.G.
73.	CR. MISC./36778/2020 323,324,341,504,3 A.BAIL	1	BABLOO SINGH @AJEET KUMAR SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
74.	CR. MISC./36779/2020 30(A) A.BAIL	1	KESHAV RAI @ SANJAN RAI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
75.	CR. MISC./36781/2020 302,120(B),34 A.BAIL	1	SONA DEVI vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
76.	CR. MISC./36785/2020 120B A.BAIL	1	SUBODH KUMAR @ SUBODH KUMAR SINGH @ SUBODH SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
77.	CR. MISC./36787/2020 448,341,323,307,3 A.BAIL	1	VINOD YADAV vs THE STATE OF BIHAR	WASI AHMAD KHAN RAM PRAVESH NATH TIWARI	A.G.
78.	CR. MISC./36792/2020 366A,34 A.BAIL	1	GAUTAM RAM @ GAUDAM RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
79.	CR. MISC./36793/2020 30A A.BAIL	1	KANHAI JHA ALIAS KANHYA JHA vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
80.	CR. MISC./36794/2020 any time arrest b A.BAIL	1	KAMLESH GUPTA vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH SADA NAND ROY	A.G.
81.	CR. MISC./36796/2020 47,30(a) A.BAIL	1	BHARAT BHUSHAN KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN	A.G.
82.	CR. MISC./36797/2020 anticipatory bail A.BAIL	1	UPENDRA MANJHI vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
83.	CR. MISC./36798/2020 376,506,34 A.BAIL	1	ASHOK SAHNI vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
84.	CR. MISC./36800/2020 341,323,307,504,5 A.BAIL	1	CHANDU YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
85.	CR. MISC./36801/2020 341,323,304B,120B A.BAIL	1	SONALI @ SONALI KUMARI vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
86.	CR. MISC./36802/2020 30-A,41,52 A.BAIL	1	GYANI BHOKTA @ GYANI GANJHU vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
87.	CR. MISC./36803/2020 341,323,324,307,3 A.BAIL	1	PANKAJ THAKUR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
88.	CR. MISC./36804/2020 341,448,323,337,3 A.BAIL	1	DHANANJAY YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
89.	CR. MISC./36806/2020 30(A) A.BAIL	1	RAJ KUMAR SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
90.	CR. MISC./36808/2020 188,268,269,270,3 A.BAIL	1	DEEPAK MAHTO @ DEEPAK KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
91.	CR. MISC./36811/2020 30A,56B A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
92.	CR. MISC./36812/2020 406,420,448,504,3 A.BAIL	1	BINOD KUMAR SINGH vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
93.	CR. MISC./36814/2020 414,34 A.BAIL	1	GANAUR RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
94.	CR. MISC./36817/2020 ANTICIPATORY BAIL A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G.
95.	CR. MISC./36820/2020 467,468,420, A.BAIL	1	SRIMATI SARITA DEVI @ SARITA MURARKA vs THE STATE OF BIHAR	ALOK KUMAR JHA PRAKASH CHANDRA AGRAWAL PAWAN KUMAR SINGH	A.G.
96.	CR. MISC./36822/2020 30A A.BAIL	1	DHARMENDRA PASWAN @ BUCHAN @ DHMENDAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
97.	CR. MISC./36823/2020 353,409 A.BAIL	1	SHAMBHU SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.

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98.	CR. MISC./36827/2020 147,148,149,341,3 A.BAIL	1 PINTU SINGH vs THE STATE OF BIHAR	MD. IRSHAD	A.G
99.	CR. MISC./36828/2020 363,366A,34 A.BAIL	1 BISHWAJEET KUMAR @ CHHOTU @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JHA	A.G.
100.	CR. MISC./36829/2020 272,273,120B,420, A.BAIL	1 MANISH YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G
101.	CR. MISC./36832/2020 30-A A.BAIL	1 PRABHU DHANGAD vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
102.	CR. MISC./36833/2020 147,341,323,307,3 A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
103.	CR. MISC./36834/2020 30A,41(1) A.BAIL	1 BIRENDRA KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G
104.	CR. MISC./36837/2020 30-A A.BAIL	1 BUNTY MAHTO @ BANTI MAHTO vs THE STAT EOF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G
105.	CR. MISC./36838/2020 30(a) A.BAIL	1 MUN-MUN SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
106.	CR. MISC./36840/2020 364(A) A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G
107.	CR. MISC./36844/2020 30A A.BAIL	1 DEEPAK KUMAR @ DEEPAK KUMAR RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
108.	CR. MISC./36846/2020 anticipatory bail A.BAIL	1 AASHISH KUMAR @ CHINTU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
109.	CR. MISC./36847/2020 143,341,323,324,3 A.BAIL	1 JAWAHAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G.
110.	CR. MISC./36848/2020 Anticipatory bail A.BAIL	1 SHAUKAT ALI vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G
111.	CR. MISC./36849/2020 379 A.BAIL	1 HEMANT KUMAR @ LUTKUN vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G
112.	CR. MISC./36850/2020 30A,32(ii),34(ii) A.BAIL	1 SUNNY KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G
113.	CR. MISC./36851/2020 447,341,323,307,3 A.BAIL	1 ARBIND SINGH vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
114.	CR. MISC./36852/2020 anticipatory bail A.BAIL	1 SANDEEP YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
115.	CR. MISC./36853/2020 341/323/307/406/4 A.BAIL	2 NAWAL KISHORE PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. SANJEEV KUMAR
116.	CR. MISC./37336/2020 341,323,324,307,3 A.BAIL	1 HANDLU @ HENDLU @ HONDLU vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
117.	CR. MISC./37337/2020 395,397, A.BAIL	1 VINAY PASWAN vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH DEWENDRA NARAYAN SINGH SUNIL KUMAR	A.G
118.	CR. MISC./37339/2020 272,273,414,34 A.BAIL	1 RANDHIR SINGH vs THE STATE OF BIHAR	ASIF KALIM	A.G.
119.	CR. MISC./37340/2020 392, A.BAIL	1 DILKHUSH YADAV vs THE STATE OF BIHAR	BIPIN KUMAR TARUN KUMAR SINHA	A.G
120.	CR. MISC./37341/2020 147,148,149,341,3 A.BAIL	1 RAM CHANDRA DAS vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G. PRAMOD KUMAR PANDEY
121.	CR. MISC./37342/2020 anticipatory bail A.BAIL	1 RAJ NARAYAN MAHTO @ BALAK MAHTO @ BALAL MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA
122.	CR. MISC./37344/2020 354-A A.BAIL	1 UMESH MISHRA vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	A.G.
123.	CR. MISC./37352/2020 30a A.BAIL	1 RAJESH CHAUDHARY @ FUCHAN CHAUDHARY vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
124.	CR. MISC./37355/2020 394 A.BAIL	1 SAHBAJ ALAM@ SAHBAJ vs THE STATE OF BIHAR	BHOLA PRASAD	A.G

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125.	CR. MISC./37358/2020 379,411 A.BAIL	1 VINA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
126.	CR. MISC./37360/2020 302 A.BAIL	1 GULTEN MANDAL vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
127.	CR. MISC./37361/2020 498A,323,504, A.BAIL	1 SANJAY LAL DEO vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
128.	CR. MISC./37364/2020 420,467,468,471,4 A.BAIL	1 ANJANI KUMAR @ ANJANI KUMAR CHAUDHARY vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G. MUKUL KUMARI
129.	CR. MISC./37365/2020 341,323,307,379,3 A.BAIL	1 SUKHDEO SAH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
130.	CR. MISC./37366/2020 467,468,471,414,3 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
131.	CR. MISC./37368/2020 30A A.BAIL	1 LALU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
132.	CR. MISC./37370/2020 385,387 A.BAIL	1 BAUA KUMAR @ BABUA JEE @ SHANKAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAROJ KUMAR, SANTOSH KUMAR	A.G.
133.	CR. MISC./37371/2020 147,148,149,341,3 A.BAIL	1 MANOJ CHOUDHARY vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
134.	CR. MISC./37373/2020 395,397 A.BAIL	1 MD ANIS ALAM @ MD ANIS ANSARI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
135.	CR. MISC./37375/2020 Anticipatory bail A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
136.	CR. MISC./37379/2020 341,323,379,354(B A.BAIL	1 ARCHANA KUMARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
137.	CR. MISC./37381/2020 341,323,324,,307, A.BAIL	1 KESHAV PRASAD SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
138.	CR. MISC./37382/2020 30A,34,36,38,41(1 A.BAIL	1 INDAL PRASAD @ INDAL KUMAR SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
139.	CR. MISC./37383/2020 341,323,324,307,3 A.BAIL	1 GAGANDEO RAI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
140.	CR. MISC./37384/2020 395,109 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
141.	CR. MISC./37385/2020 341,323,307,34, A.BAIL	1 AMARNATH KUSWAHA vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT	A.G. DEEPAK KUMAR SINHA
142.	CR. MISC./37387/2020 341/323/307/504/5 A.BAIL	1 RANVIR KUMAR @ RANVEER KUMAR @ TANVIR KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA	A.G.
143.	CR. MISC./37389/2020 147,148,149,447,3 A.BAIL	1 YOGENDRA MARIK vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
144.	CR. MISC./37392/2020 Anticipatory Bail A.BAIL	1 OM PRAKASH vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G. UMESH NARAYAN DUBEY MUKUND MOHAN JHA
145.	CR. MISC./37396/2020 147,148,149,354,3 A.BAIL	1 BAJRANGI KUMAR vs THE STATE OF BIHAR	SANJEEV NIKESH RANJEET CHOUBEY RAJEEV RANJAN	A.G.
146.	CR. MISC./37398/2020 188,269,270,271,3 A.BAIL	1 RUBBI KUMARI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
147.	CR. MISC./37408/2020 47,341,506,504,32 A.BAIL	1 JUMAI MIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
148.	CR. MISC./37410/2020 30A A.BAIL	1 RAJESH YADAV vs THE STATE OF BIHAR	VIRENDRA PRASAD	A.G.
149.	CR. MISC./37411/2020 341,323,325,354(B A.BAIL	1 SAJAN KUMAR DAS @ SARJAN KUMAR DAS vs THE STATE OF BIHAR	SUNIT KUMAR SIDDHARTHA PRASAD	A.G. BINOD KUMAR

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150.	CR. MISC./37412/2020 30(a) A.BAIL	1	DINA RAI @ DINANATH RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
151.	CR. MISC./37415/2020 341,307,323,324,4 A.BAIL	1	PREM KUMAR JHA @PHOOL JHA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH CHANDRA KISHORE KUMAR	A.G.
152.	CR. MISC./37421/2020 302,34 A.BAIL	1	ROHIT PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
153.	CR. MISC./37423/2020 323,494,498A,504, A.BAIL	1	PRAKASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G MANOJ KUMAR
154.	CR. MISC./37431/2020 30(a) A.BAIL	1	RANVIJAY SINGH @ DHIKAL SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
155.	CR. MISC./37437/2020 341,323,324,307,3 A.BAIL	1	MD. SARFARAZ @ MD. SARFARAZ ASHRAF, vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G MD. QUMRUL HODA
156.	CR. MISC./37438/2020 376,341,323,34 A.BAIL	1	RAKESH TUDU @ RAKESH TUDDU vs THE STATE OF BIHAR	AKSHANSH ANKIT PRAKASH KUMAR	A.G.
157.	CR. MISC./37440/2020 341,323,307,504,5 A.BAIL	1	SRI RAM SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR	A.G.
158.	CR. MISC./37444/2020 30A A.BAIL	1	GOLU RAJBANSHI @ NARESH RAJBANSHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G.
159.	CR. MISC./37447/2020 30(a) A.BAIL	1	SAROJ YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
160.	CR. MISC./37448/2020 30(a),32(i)(ii) A.BAIL	1	AJEET KUMAR SINGH @ ADITYA NARAYAN SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G.
161.	CR. MISC./37450/2020 406,34, A.BAIL	1	MUKUND KUMAR @ SHAILENDRA KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G
162.	CR. MISC./37451/2020 ANTICIPATORY BAIL A.BAIL	1	BHIKARNIYA DEVI ALIAS BACHIYA DEVI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G
163.	CR. MISC./37453/2020 447,307,504,506,3 A.BAIL	1	BAIDHYANATH PODDAR@ MAKHNU PODDAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR Y.MADHIVI	A.G
164.	CR. MISC./37455/2020 341,323,324,307,3 A.BAIL	1	IFTEKHAR @ NEPALI AND OTHERS vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. PRAMOD KUMAR PANDEY MD. WALIUR RAHMAN
165.	CR. MISC./37456/2020 341,323,354(B),37 A.BAIL	1	SANJEEV RAM @ SANJIV KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
166.	CR. MISC./37893/2020 148,149,341,323,3 A.BAIL	1	RAJU SINGH vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK	A.G ARVIND KUMAR SINGH MUKUL JEE
167.	CR. MISC./37896/2020 399,402,414, A.BAIL	1	MD. SHAHZAD @ SHAHJAD MIYA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
168.	CR. MISC./37897/2020 the petitioner ha A.BAIL	1	SUNIL KEJRIWAL @ SUNIL KUMAR KEJRIWAL vs THE STATE OF BIHAR	SURESH PD SINGH NO.1 KUMARI RASHMI	A.G
169.	CR. MISC./37901/2020 364(A),120(B),34 A.BAIL	1	UPENDRA SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
170.	CR. MISC./37902/2020 147,148,149,341,3 A.BAIL	1	JAGDISH PANDEY vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
171.	CR. MISC./37903/2020 anticipatory bail A.BAIL	1	ANUP SHARMA @ APPU SHARMA vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH KUMARI ANUPAM	A.G
172.	CR. MISC./37904/2020 404,420,349, A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G HARISH KUMAR
173.	CR. MISC./37905/2020 363,366(A),365,34 A.BAIL	1	ANKIT SHARMA vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
174.	CR. MISC./37906/2020 304B,34 A.BAIL	1	AMNA KHATOON vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.

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175.	CR. MISC./37909/2020 341,323,379,504,3 A.BAIL	1 SONU SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
176.	CR. MISC./37910/2020 30A A.BAIL	1 RAJESH CHAUDHARY vs THE STATE OF BIHAR	RINA SINHA	A.G.
177.	CR. MISC./37911/2020 353,409 A.BAIL	1 NUNUWATI DEVI vs THE STATE OF BIHAR	OM PRAKASH MAHARAJ	A.G.
178.	CR. MISC./37914/2020 392 A.BAIL	1 MD SHAHZAD @ SHAHJAD MIYA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
179.	CR. MISC./37917/2020 30A A.BAIL	1 DHURENDRA @ DHURENDRA SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
180.	CR. MISC./37919/2020 anticipatory bail A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
181.	CR. MISC./37920/2020 272,273 A.BAIL	1 SHYAM JHA vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
182.	CR. MISC./37921/2020 341,323,307,302,5 A.BAIL	1 SAVITRI DEVI @ RAJNIGANDHA vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G. SETU PRATEEK SANJANA
183.	CR. MISC./37922/2020 341,323,307,504,3 A.BAIL	1 PAN MOHAMMAD ALAM @ PAN MAHMAD ALAM @ PAN MAHMAD @ PAN MOHMAD vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH	A.G.
184.	CR. MISC./37926/2020 302,147,148,149 A.BAIL	1 MANISH YADAV vs THE STATE OF BIHAR	SANJAY SINGH	A.G.
185.	CR. MISC./37931/2020 30A A.BAIL	1 CHOTU KUMAR YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
186.	CR. MISC./37934/2020 363,366A,34 A.BAIL	1 BIMAL SAH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
187.	CR. MISC./37936/2020 anticipatory bail A.BAIL	1 VIMLESH RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
188.	CR. MISC./37938/2020 30(A),32,41,56(A) A.BAIL	1 SURAJ KUMAR @ SURAJ SUDHA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
189.	CR. MISC./37939/2020 304B,201,34 A.BAIL	1 JALDHAN BIND vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
190.	CR. MISC./37941/2020 272,273,34 A.BAIL	1 SHABUDDIN DEWAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
191.	CR. MISC./37942/2020 8,20,22 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
192.	CR. MISC./37944/2020 341,323,307,379,5 A.BAIL	1 FULBABU YADAV @ FULBABU KUMAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
193.	CR. MISC./37945/2020 anticipatory bail A.BAIL	1 BHIM YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
194.	CR. MISC./37947/2020 30A A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	SACHIN KUMAR	A.G.
195.	CR. MISC./37950/2020 341,323,307,427,3 A.BAIL	1 PALLU KUMAR @ PAPPU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
196.	CR. MISC./37951/2020 363,366(A),34 A.BAIL	1 ANKIT SHARMA vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
197.	CR. MISC./37953/2020 498(A),506,34 A.BAIL	1 ABDUL QAYUM vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
198.	CR. MISC./37954/2020 379 A.BAIL	1 PRINCE SINGH @ ALOK SINGH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
199.	CR. MISC./37956/2020 30A A.BAIL	1 NISHA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
200.	CR. MISC./37957/2020 anticipatory bail A.BAIL	1 MANOJ MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA
201.	CR. MISC./37958/2020 anticipatory bail A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR	A.G.
202.	CR. MISC./37960/2020 420,406,467,468 A.BAIL	1 KRIPALU SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
203.	CR. MISC./37961/2020 147,149,341,323,3 A.BAIL	1 RAMDHYAN THAKUR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.



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204.	CR. MISC./37962/2020 307,379,354,325,5 A.BAIL	1 AMRIT KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
205.	CR. MISC./37963/2020 30A,37B,37C A.BAIL	1 MANORMA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANTOSH KUMAR SANOJ KUMAR	A.G.
206.	CR. MISC./37964/2020 302,201,34 A.BAIL	1 VIKASH MANDAL @ VIKASH KUMAR MANDAL vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
207.	CR. MISC./37968/2020 anticipatory bail A.BAIL	1 VISHNU KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
208.	CR. MISC./37969/2020 21 A.BAIL	1 RAM PRAVESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
209.	CR. MISC./37970/2020 420,427 A.BAIL	1 MANOJ PANDEY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
210.	CR. MISC./37973/2020 341,323,324,354,3 A.BAIL	1 SHAHNAWAZ ALAM vs THE STATE OF BIHAR	ARYAN SINHA ANKUR PRAKASH SINHA	A.G.
211.	CR. MISC./37974/2020 147,149,341,342,3 A.BAIL	1 BHUNESHWAR RAI vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. GANESH PRASAD SINGH
212.	CR. MISC./37978/2020 30-A A.BAIL	1 NAUSHAD ANSARI vs THE STATE OF BIHAR	JITENDRA SINGH	A.G.
213.	CR. MISC./37979/2020 414,413,34, A.BAIL	1 ABHINAV @ ANKIT @ ANKIT JHA vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
214.	CR. MISC./37980/2020 304(B),120(B) A.BAIL	1 VIRENDRA PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
215.	CR. MISC./37981/2020 30A A.BAIL	1 LALLAN KAHAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
216.	CR. MISC./38427/2020 188,269,270,271,3 A.BAIL	1 HARINANDAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G. RAM SUMIRAN RAI
217.	CR. MISC./38435/2020 188,269,270,271,3 A.BAIL	1 RAMESH KUMAR MANDAL @ RAMESH MANDAL vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G. RAM SUMIRAN RAI
218.	CR. MISC./38436/2020 304B,120B,34 A.BAIL	1 AKHILESH KUMAR RAM @ AKHILESH RAM vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	A.G. RAM SUMIRAN RAI
219.	CR. MISC./38438/2020 15 A.BAIL	1 SHILA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	A.G. RAM SUMIRAN RAI
220.	CR. MISC./38442/2020 272,273, A.BAIL	1 LAKHINDRA RAY @ LAKHINDRA YADAV @ LAKHINDRA PRASAD YADAV vs THE STATE OF BIHAR	BINAY KUMAR	A.G. MD. ASLAM ANSARI
221.	CR. MISC./38443/2020 302,307,323,324,3 A.BAIL	1 UMESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. MD. ASLAM ANSARI DR. BIPIN CHANDRA
222.	CR. MISC./38444/2020 363,366A A.BAIL	1 BECHU MIAN @ BECHU MIYAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA MD. ASLAM ANSARI
223.	CR. MISC./38448/2020 30(a),32(iii),41( A.BAIL	1 MAHESH NAYAK vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. MD. ASLAM ANSARI
224.	CR. MISC./38450/2020 272,273,414 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G. MD. ASLAM ANSARI
225.	CR. MISC./38454/2020 341,323,324,307,3 A.BAIL	1 PRAMOD YADAV @ PRAMOD KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G. AJAY KUMAR JHA
226.	CR. MISC./38455/2020 7 A.BAIL	1 KAILASH PRASAD @ DEALER KAILASH PRASAD vs THE STATE OF BIHAR	BINAY KUMAR	A.G. AJAY KUMAR JHA
227.	CR. MISC./38456/2020 30A A.BAIL	1 GIGAL RAI @ GIGAL PRASAD vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G. AJAY KUMAR JHA
228.	CR. MISC./38457/2020 30A,41(1)(2) A.BAIL	1 BIJAY KUMAR @ VIJAY PASWAN @ VIJAY KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G. AJAY KUMAR JHA
229.	CR. MISC./38462/2020 436,504,34 A.BAIL	1 AMRESH KUMAR JHA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. PARMANAND KUMAR
230.	CR. MISC./38466/2020 272,273,34 A.BAIL	1 UDAY MEHTA vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. PARMANAND KUMAR

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231.	CR. MISC./38467/2020 341,323,504,506,3 A.BAIL	1 KAUSAR KHATOON vs THE STATE OF BIHAR	WASI AHMAD KHAN RAM PRAVESH NATH TIWARI	A.G. PARMANAND KUMAR
232.	CR. MISC./38475/2020 272,273,34 A.BAIL	1 JAGU MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. PARMANAND KUMAR
233.	CR. MISC./38477/2020 302,34 A.BAIL	1 BIBI FIROZA @ AFROZA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. AKBAR ALI
234.	CR. MISC./38479/2020 302,34 A.BAIL	1 HAPPY SAHNI @ VINESH SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G.
235.	CR. MISC./38480/2020 363,366,379,34 A.BAIL	1 RAVI SAH @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. AKBAR ALI
236.	CR. MISC./38482/2020 147,148,149,341,3 A.BAIL	1 GAUTAM MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. AKBAR ALI
237.	CR. MISC./38483/2020 Anticipatory bail A.BAIL	1 AJAY MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. AKBAR ALI AJAY KUMAR TIWARY DILIP KUMAR
238.	CR. MISC./38484/2020 anticipatory bail A.BAIL	1 ARMAN ARMAN @ MD ARMAN @ ARMAN ALAM vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G. AMITESH KUMAR
239.	CR. MISC./38486/2020 272,273, A.BAIL	1 UMESH RAI @ SUSHIL KUMAR YADAV @ UMESH vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G. AMITESH KUMAR
240.	CR. MISC./38488/2020 341,323,302,328,1 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. AMITESH KUMAR
241.	CR. MISC./38489/2020 363,366A,341,323, A.BAIL	1 MD. HARUN ANSARI @ HARUN RASVEED vs THE STATE OF BIHAR	SURESH PRASAD SAH	A.G. AMITESH KUMAR
242.	CR. MISC./38494/2020 414,34 A.BAIL	1 ADARSH KUMAR @ GOPI SINGH vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G. AMITESH KUMAR
243.	CR. MISC./38496/2020 20,22, A.BAIL	1 PANKAJ CHOUDHARY vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. ANAND MOHAN PRASAD MEHTA
244.	CR. MISC./38498/2020 30(a) A.BAIL	1 JAIRAM YADAV vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. ANAND MOHAN PRASAD MEHTA
245.	CR. MISC./38501/2020 272,273 A.BAIL	1 NAND KISHORE RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ANAND MOHAN PRASAD MEHTA
246.	CR. MISC./38502/2020 30A A.BAIL	1 SURAJ MANJHI @ PUALI MANJHI vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G. ANAND MOHAN PRASAD MEHTA
247.	CR. MISC./38503/2020 147,149,447,341,3 A.BAIL	1 ISHWAR DAYAL @ ISHWAR DAYAL MAHTO vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUDHARY	A.G. ONKAR KUMAR PRIYA RANJAN KUMAR ANAND MOHAN PRASAD MEHTA
248.	CR. MISC./38504/2020 366A,120B,34 A.BAIL	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY	A.G. ATUL CHANDRA
249.	CR. MISC./38505/2020 anticipatory bail A.BAIL	1 DEEPAK BANSFOR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. ATUL CHANDRA
250.	CR. MISC./38507/2020 302,201,34 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G. ATUL CHANDRA
251.	CR. MISC./38508/2020 354,354(B),504,50 A.BAIL	1 MD AAMIR ARAFAT @ MD SHEKHU vs THE STATE OF BIHAR	MOHAMMED ABU HAIDAR	A.G. ATUL CHANDRA
252.	CR. MISC./38512/2020 30(a) A.BAIL	1 SARYU GIRI @ SARYUG GIRI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. BAL MUKUND PRASAD SINHA
253.	CR. MISC./38514/2020 272,273 A.BAIL	1 AJAY KUMAR SINGH @ AJAY SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G. BAL MUKUND PRASAD SINHA
254.	CR. MISC./38515/2020 392,411 A.BAIL	1 TOOFANI RISHI @ TUFANI KUMAR vs THE STATE OF BIHAR	BAL KRISHNA MISHRA BIDHAN CHANDRA JHA	A.G. BAL MUKUND PRASAD SINHA

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255.	CR. MISC./38517/2020 7 A.BAIL	1	PRIYANKA KUMARI vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G. BAL MUKUND PRASAD SINHA
256.	CR. MISC./38519/2020 anticipatory bail A.BAIL	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G. RAJ KISHOR PRASAD ASHOK KUMAR BHANU PRATAP SINGH
257.	CR. MISC./38522/2020 272,273 A.BAIL	1	MUKESH CHOUDHARY ALIUS MUKESH KUMAR CHOUDHARY ALIUS CHUNNU CHOUDHARY vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH UDBHAV	A.G. BHANU PRATAP SINGH
258.	CR. MISC./38526/2020 147,148,149,307,4 A.BAIL	1	DANI RAI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY ANIKET KUMAR	A.G. BHANU PRATAP SINGH
259.	CR. MISC./38529/2020 186 A.BAIL	1	NAUREJ @ NAUREJ ALAM @ MD. NOREZ ALAM vs THE STATE OF BIHAR	RANJEET CHOUBEY	A.G. BHANU PRATAP SINGH
260.	CR. MISC./38533/2020 341,323,326,307,3 A.BAIL	1	RAJESH RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. BHARAT LAL
261.	CR. MISC./38535/2020 326,307,34 A.BAIL	1	ABHIMANYU KUMAR @ ABHIMANYU KUMAR RAJBHAR @ MANNU RAJBHAR @ MUNNA RAJBHAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. BHARAT LAL
262.	CR. MISC./38536/2020 448,341,323,504,3 A.BAIL	1	AJESH MISHRA @ AJESH KUMAR MISHRA vs THE STATE OF BIHAR	NITYANAND MISHRA	A.G. MAYA SHANKAR MISHRA BHARAT LAL
263.	CR. MISC./38538/2020 272,273,308, A.BAIL	1	PRAKASH CHAUDHARY vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. BHARAT LAL
264.	CR. MISC./38541/2020 341,323,325,307,3 A.BAIL	1	SHIV KUMAR SINGH @ PAPPU SINGH @ SHIB KUMAR SINGH vs THE STATE OF BIHAR	RATANAKAR JHA SMITI BHARTI ABHISHEK RAJ	A.G. BHARAT LAL
265.	CR. MISC./38543/2020 30A A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. BINOD KUMAR BINOD KUMAR
266.	CR. MISC./39001/2020 30A A.BAIL	1	SANJAY CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. BINOD KUMAR
267.	CR. MISC./39002/2020 272,273,420,34 A.BAIL	1	MUKESH KUMAR @ MUKESH CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. BINOD KUMAR
268.	CR. MISC./39005/2020 341,307,447,504,5 A.BAIL	1	MASUDAN CHAUDHARY vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. BINOD KUMAR
269.	CR. MISC./39006/2020 30A A.BAIL	1	NEHA DEVI vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	A.G. BINOD KUMAR
270.	CR. MISC./39010/2020 273 A.BAIL	1	RAJU vs THE STATE OF BIHAR	SHOVENDRA KUMAR VIJAY KUMAR MISHRA	A.G. BINOD KUMAR
271.	CR. MISC./39011/2020 457,380 A.BAIL	1	PREM SAGAR KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. BRAJ KISHORE PD.(APP)
272.	CR. MISC./39012/2020 341,323,304(B),20 A.BAIL	1	KAILASH SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	A.G. BRAJ KISHORE PD.(APP)
273.	CR. MISC./39013/2020 341,323,307,324,3 A.BAIL	1	MINTOO KUMAR BAITHA vs THE STATE OF BIHAR	DHRAMVEER	A.G. BRAJ KISHORE PD.(APP)
274.	CR. MISC./39016/2020 147,148,149,323,3 A.BAIL	1	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. BRAJ KISHORE PD.(APP)
275.	CR. MISC./39019/2020 30A A.BAIL	1	SHYAMNANDAN KUMAR @ MITHU RAI vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G. BRAJ KISHORE PD.(APP)
276.	CR. MISC./39020/2020 376(D),506 A.BAIL	1	MD. FAIZAN @ FAIZAN @ MD. NAWAB vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. BRAJENDRA NATH PANDEY
277.	CR. MISC./39021/2020 341,323,354,354C, A.BAIL	1	JALLALUDDIN ANSARI vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY	A.G. BRAJENDRA NATH PANDEY
278.	CR. MISC./39023/2020 447,341,342,323,2 A.BAIL	1	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. BRAJENDRA NATH PANDEY

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279.	CR. MISC./39025/2020 341,323,447,363,3 A.BAIL	1	GOLU RAI ALIAS SHAILESH RAI ALIAS GOLU KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR AYUSH KUMAR	A.G BRAJENDRA NATH PANDEY
280.	CR. MISC./39029/2020 147,148,149,341,3 A.BAIL	1	MOTI YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G. BRAJENDRA NATH PANDEY
281.	CR. MISC./39032/2020 30A A.BAIL	1	AARSOO MAHTO @ ARSU MAHTO vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. CHANDRA BHUSHAN PRASAD
282.	CR. MISC./39033/2020 341,323,354A,379, A.BAIL	1	TAHJUT ANSARI @ TAJUR ANSARI @ TAJUD ANSARI vs THE STATE OF BIHAR	SURESH PRASAD SAH	A.G. CHANDRA BHUSHAN PRASAD
283.	CR. MISC./39035/2020 420,406 A.BAIL	1	AMAR NATH SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G. CHANDRA BHUSHAN PRASAD
284.	CR. MISC./39036/2020 304B,201,34 A.BAIL	1	LAKHI CHAND RAM @ LAB CHAND RAM @ LAK CHAND RAM AND OTHERS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G CHANDRA BHUSHAN PRASAD
285.	CR. MISC./39041/2020 anticipatory bail A.BAIL	1	KRISHNA YADAV @ KRISHNA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G AOR/940 CHANDRA BHUSHAN PRASAD
286.	CR. MISC./39042/2020 302,120B,34 A.BAIL	1	CHANDAN KUMAR @ CHANDAN vs THE STATE OF BIHAR	SAKET GUPTA	A.G SHYAMAL PRAKASH RAJEEV RANJAN KUMAR ARVIND KUMAR DAMODAR PRASAD TIWARY
287.	CR. MISC./39044/2020 47(a) A.BAIL	1	LALBABU MIYA @ LALBABU ANSARI vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	A.G. DAMODAR PRASAD TIWARY
288.	CR. MISC./39051/2020 448,341,323,307,3 A.BAIL	1	PAPPU CHOUDHARY @ PAPPU KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	A.G. DAMODAR PRASAD TIWARY
289.	CR. MISC./39053/2020 30A A.BAIL	1	SUDHIR CHAUDHARY @ SUDHIR KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G DAMODAR PRASAD TIWARY
290.	CR. MISC./39055/2020 302,324,120B,34 A.BAIL	1	VEER BAHADUR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. DAMODAR PRASAD TIWARY
291.	CR. MISC./39056/2020 420,406,467,468,4 A.BAIL	1	REETA SINHA @ REETA SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD	A.G DR. AJEET KUMAR
292.	CR. MISC./39057/2020 30A A.BAIL	1	BIDAL SAHNI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. DR. AJEET KUMAR
293.	CR. MISC./39058/2020 30A, A.BAIL	1	JITENDRA PRASAD KAMKAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G DR. AJEET KUMAR
294.	CR. MISC./39063/2020 30-A A.BAIL	1	KIRAN DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR , RASHMI JHA, SHARAD KUMAR VERMA	A.G DR. AJEET KUMAR
295.	CR. MISC./39066/2020 30A A.BAIL	1	JAGDISH YADAV @ JAGDISH SINGH YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. GAURI SHANKAR GUPTA
296.	CR. MISC./39069/2020 341,323,324,307,5 A.BAIL	1	BANLINDRA TIWARI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G GAURI SHANKAR GUPTA
297.	CR. MISC./39071/2020 467,468,471,420,1 A.BAIL	1	SEEMA KUMARI (TEACHER) vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G GAURI SHANKAR GUPTA
298.	CR. MISC./39072/2020 272,273,414,34 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G GAURI SHANKAR GUPTA
299.	CR. MISC./39073/2020 30-A A.BAIL	1	SANJEET YADAV @SANJEET vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G GAURI SHANKAR GUPTA

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300.	CR. MISC./39077/2020 147,148,149,269,2 A.BAIL	1 BIJLI DEVI vs THE STATE OF BIHAR	GOPAL KUMAR JHA HARENDRA PRASAD	A.G.
301.	CR. MISC./39078/2020 341,342,307,34, A.BAIL	1 MD. KALIM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. HARENDRA PRASAD
302.	CR. MISC./39079/2020 379,411,413,353 A.BAIL	1 PINKU KUMAR SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. HARENDRA PRASAD
303.	CR. MISC./39080/2020 366A,34 A.BAIL	1 CHANDAN YADAV vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G. SACHIDA NAND RAI HARENDRA PRASAD
304.	CR. MISC./39081/2020 30A,37B A.BAIL	1 PINKU PATEL @ TINKU PATEL @ PRADEP PATEL vs THE STATE OF BIHAR	ARWIND KUMAR NISHANT KUMAR SINHA	A.G. HARENDRA PRASAD
305.	CR. MISC./39082/2020 376 A.BAIL	1 RABINDRA MUKHIYA AND OTHERS vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
306.	CR. MISC./39084/2020 302,34 A.BAIL	1 MANJO DEVI vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. SANJAY KUMAR SINGH
307.	CR. MISC./39086/2020 341,323,307,504,5 A.BAIL	1 BIMAL PASWAN vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
308.	CR. MISC./39089/2020 30A A.BAIL	1 BHOLA BESRA vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
309.	CR. MISC./39090/2020 147,149,341,342,1 A.BAIL	1 SURTI DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
310.	CR. MISC./39093/2020 7 A.BAIL	1 KAMTA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
311.	CR. MISC./39094/2020 147,149,332,333,3 A.BAIL	1 ASHOK KUMAR RAI @ ASHOK RAI vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G. KANHAIYA KISHORE
312.	CR. MISC./39099/2020 bail A.BAIL	1 RAGHUNANDAN YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G. KANHAIYA KISHORE
313.	CR. MISC./39101/2020 341,323,304(B),20 A.BAIL	1 DHARMENDRA DAS vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G. KANHAIYA KISHORE
314.	CR. MISC./39102/2020 392 A.BAIL	1 KARAN KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. MADHURA NAND JHA
315.	CR. MISC./39103/2020 323,324,307,386,1 A.BAIL	1 AMIT KUMAR SINGH @ AMIT KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. AJAY KUMAR SINGH MADHURA NAND JHA
316.	CR. MISC./39506/2020 147,149,341,323,3 A.BAIL	1 DHARMENDRA PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
317.	CR. MISC./39507/2020 413,414, A.BAIL	1 AMITABH KUMAR @ SURENDRA SINGH @ DR. SURENDRA vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G.
318.	CR. MISC./39510/2020 147,148,149,325,3 A.BAIL	1 PRAMOD RAY vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. NAVIN SHARMA RANJEET KUMAR
319.	CR. MISC./39514/2020 30(a),32(1),32(3) A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
320.	CR. MISC./39516/2020 147,148,149,307,3 A.BAIL	1 AKSHAY KUMAR vs THE STATE OF BIHAR	KUNAL TIWARY	A.G.
321.	CR. MISC./39517/2020 Land Dispute and A.BAIL	1 NANDAN KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
322.	CR. MISC./39518/2020 30A,38,41 A.BAIL	1 SHAMBHU RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
323.	CR. MISC./39519/2020 30(a)(d) A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
324.	CR. MISC./39520/2020 341,323,324,307,3 A.BAIL	1 BAIDYA NATH YADAV @ BAIYA NATH PRASAD @ BAJINATH YADAV vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
325.	CR. MISC./39521/2020 341,323,324,504,5 A.BAIL	1 RAM SAH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.

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326.	CR. MISC./39522/2020 498A A.BAIL	1 PRAVEEN KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	A.G
327.	CR. MISC./39525/2020 341,323,325,307,5 A.BAIL	1 FEKU RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
328.	CR. MISC./39527/2020 447,341,323,324,3 A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G VIVEKA NANDSINGH
329.	CR. MISC./39528/2020 493,34 A.BAIL	1 DILIP KUMAR SINGH @ DEELIP KUMAR SINGH vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA	A.G
330.	CR. MISC./39531/2020 147,148,149,341,3 A.BAIL	1 VIDYADHARI DEVI @ VIDYA DEVI @ VIDHYA DEVI vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G
331.	CR. MISC./39532/2020 341,323,342,324,3 A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH , Y.MADHAVI	A.G SATYA PRAKASH
332.	CR. MISC./39536/2020 7 A.BAIL	1 MD QUAMRUZAMMA @ QUAMRUZZAMA vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G
333.	CR. MISC./39538/2020 147,148,149,341,3 A.BAIL	1 RANDHIR YADAV @ RANDHIR KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G
334.	CR. MISC./39540/2020 341,323,504,498(A A.BAIL	1 SERAJ ANWAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. RAJIV KUMAR GAJENDRA KUMAR SINGH
335.	CR. MISC./39542/2020 a bail A.BAIL	1 SHASHI RANJAN @ SHASHI RANJAN KUMAR vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA RAJESH SHANKAR SINHA	A.G
336.	CR. MISC./39543/2020 272,273,308 A.BAIL	1 HAKIM KUMAR SAH @ HAKIM SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G
337.	CR. MISC./39549/2020 7 A.BAIL	1 VACHCHU PRASAD @ BACHCHU P.D. vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G
338.	CR. MISC./39551/2020 272,273 A.BAIL	1 GADAN CHAUDHARY @ KRISH RAJ vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G
339.	CR. MISC./39557/2020 147,148,341,323,3 A.BAIL	1 ASHOK KAMAT vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G
340.	CR. MISC./39559/2020 304-B,34 A.BAIL	1 RAJU CHAUHAN vs THE STATE OF BIHAR	DHURENDRA KUMAR SATISH KUMAR SINHA MD. KAMRAN	A.G PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP
341.	CR. MISC./39560/2020 147,148,149,341,3 A.BAIL	1 SHIVAKANT MISHRA @ SHIVA KANT MISHRA @ PAPPU MISHRA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
342.	CR. MISC./39561/2020 anticipatory bail A.BAIL	1 CHANDA MALLIK vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
343.	CR. MISC./39563/2020 304-B,201,34 A.BAIL	1 LAXMI NARAYAN SINGH @ LAXMI NARAYAN PRASAD @ LAXMI NARAYAN PRASAD SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G MANOJ KUMAR
344.	CR. MISC./39564/2020 147,148,149,452,3 A.BAIL	1 GULSHAN YADAV vs THE STATE OF BIHAR	RASHID IZHAR	A.G
345.	CR. MISC./39565/2020 341,342,447,323,3 A.BAIL	1 MD MANZOOR @ MANZOOR AHAMAD vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
346.	CR. MISC./39566/2020 302/34 A.BAIL	1 KUMAR SHAHANSHA @ SETHU vs THE STATE OF BIHAR	MADHUMAY MADHUP NISHANT,	A.G ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN
347.	CR. MISC./39568/2020 147,148,149,341,3 A.BAIL	1 SARYUG MAHTO @ SUTHANIYA @ SUTHANI MAHTO@ SARYUG vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G

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348.	CR. MISC./39569/2020 498A A.BAIL	1	SHANTI DEVI vs THE STATE OF BIHAR	ANIL CHANDRA	A.G
349.	CR. MISC./39571/2020 anticipatory bail A.BAIL	1	BHARAT RAM vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G
350.	CR. MISC./39572/2020 30(a),41 A.BAIL	1	PRAMOD YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
351.	CR. MISC./39574/2020 498A A.BAIL	1	SAMBHU KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G
352.	CR. MISC./39578/2020 anticipatory bail A.BAIL	1	TEK NARAYAN SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G
353.	CR. MISC./39580/2020 341,366,511,323,3 A.BAIL	1	KISHORE MANDAL @ ABADH KISHORE KUMAR vs THE STATE OF BIHAR	ARUN KUMAR MANDAL RAKESH RANJAN SINGH	A.G.
354.	CR. MISC./39581/2020 30A A.BAIL	1	SUNIL KUMAR @ PRADEEP KUMAR SINGH vs THE STATE OF BIHAR	SURJ BANSH ROY	A.G
355.	CR. MISC./39582/2020 120B,302,34 A.BAIL	1	SANJAY SAH @ SANJAY KUMAR @ SANJAY MAHTO vs THE STATE OF BIHAR	ASHISH KUMAR RANJAN	A.G VIKASH KUMAR JHA ATUL KUMAR JHA
356.	CR. MISC./39583/2020 363,365 A.BAIL	1	AKHILESH KUMAR SINHA vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G. ARVIND KUMAR MOUAR RAJ KRISHAN JHA HARISH KUMAR
357.	CR. MISC./39584/2020 30(a) A.BAIL	1	BIJAY KUMAR SAH @ BIJAY SAW vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	A.G.
358.	CR. MISC./39586/2020 341,323,354B,452, A.BAIL	1	JAWED ALAM @ SK. JAVED vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G
359.	CR. MISC./39587/2020 341,323,324,307,3 A.BAIL	1	MD MANJOOR @ MUNNA vs THE STATE OF BIHAR	NADIMUL HASAN	A.G
360.	CR. MISC./39589/2020 379 A.BAIL	1	EZAZ SAI @ AZAZ ALAM @ EZAZ SAI AZAZ ALAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
361.	CR. MISC./39590/2020 30(a) A.BAIL	1	SANJAY KUMAR @ SANJAY MEHTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
362.	CR. MISC./39592/2020 341,323,324,308,3 A.BAIL	1	KAULESHWAR PD NIRALA vs THE STATE OF BIHAR	DINESH KUMAR GUPTA	A.G
363.	CR. MISC./39599/2020 414,34 A.BAIL	1	BHULLU RAI @ BHULA RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
364.	CR. MISC./39604/2020 ANTICIPATORY BAIL A.BAIL	1	VIKASH KUMAR @ TUDDU vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
365.	CR. MISC./39605/2020 366,506,34 A.BAIL	1	RUSTAM ALI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
366.	CR. MISC./40011/2020 341,323,447,307,3 A.BAIL	1	GUDDU THAKUR @ BITTU THAKUR vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
367.	CR. MISC./40013/2020 498A,504,506, A.BAIL	1	MD. JAYNAL ALI vs THE STATE OF BIHAR	BHOLA PRASAD	A.G SANJEEV KUMAR SINGH
368.	CR. MISC./40015/2020 8,15,18C,25 A.BAIL	1	SHANKAR THAKUR vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G
369.	CR. MISC./40016/2020 30A, A.BAIL	1	BITU KUMAR @ JITU KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G
370.	CR. MISC./40018/2020 341,323,504,307,3 A.BAIL	1	DHIRENDRA THAKUR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
371.	CR. MISC./40020/2020 147,149,307,332,3 A.BAIL	1	BECHAN SAHNI vs THE STATE OF BIHAR	DINESH JHA	A.G.
372.	CR. MISC./40023/2020 341,323,354(B),13 A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
373.	CR. MISC./40024/2020 272,273, A.BAIL	1	VIVEK KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G
374.	CR. MISC./40025/2020 147,148,149,150,1 A.BAIL	1	CHANDAN SAH @ CHANDAN KUMAR vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
375.	CR. MISC./40026/2020 363,366(A),376,50 A.BAIL	1	SHOVIT RAY @ RAM SHOBHA RAY vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
376.	CR. MISC./40027/2020 379,411 A.BAIL	1	GURUDEV PRASAD SINGH vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G

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377.	CR. MISC./40029/2020 272,273,34 A.BAIL	1	MISHRILAL RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
378.	CR. MISC./40030/2020 30A, A.BAIL	1	SANTOSH SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
379.	CR. MISC./40031/2020 302,34, A.BAIL	1	BHAGWANDATTA YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
380.	CR. MISC./40034/2020 304B,34 A.BAIL	1	IDAN KHATOON vs THE STATE OF BIHAR	RAJAN	A.G.
381.	CR. MISC./40036/2020 379,341,323,324,3 A.BAIL	1	DILIP CHAUHAN vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. BIRENDRA KUMAR SINGH
382.	CR. MISC./40040/2020 406,409,420,34, A.BAIL	1	SMT. PRATIMA SINHA @ PRATIMA SINHA vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
383.	CR. MISC./40041/2020 406,420 A.BAIL	1	KAPILDEO MAHTO vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
384.	CR. MISC./40044/2020 498(A),341,323 A.BAIL	1	SAHEB PRASAD vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR ASHOK KUMAR GARG ASHOK KUMAR GARG	A.G.
385.	CR. MISC./40047/2020 438 A.BAIL	1	MANORANJAN KUMAR vs THE STATE OF BIHAR	PARWEJ KHAN	A.G.
386.	CR. MISC./40049/2020 366A,341,323,504, A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	A.G. BABU NANDAN PRASAD
387.	CR. MISC./40050/2020 302,201,34 A.BAIL	1	DIMPAL KUMARI @ DIMPAL DEVI vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
388.	CR. MISC./40051/2020 Anticipatory BAIL A.BAIL	1	BAIJNATH PRASAD GUPTA @ BAIJNATH PD GUPTA @ BAIJNATH PRASAD vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
389.	CR. MISC./40052/2020 414 A.BAIL	1	HARESH SAHNI vs THE STATE OF BIHAR	DHRAMVEER	A.G.
390.	CR. MISC./40059/2020 147,149,341,323,3 A.BAIL	1	RAM NARESH MAHTO @ RAM PRAVESH MAHTO vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
391.	CR. MISC./40060/2020 498A,341,323,379, A.BAIL	1	TAJ UDDIN @ TAJU UDDIN @ TAJUDDIN vs THE STATE OF BIHAR	MADHAV JHA	A.G.
392.	CR. MISC./40074/2020 438 A.BAIL	1	RAJU RAM vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
393.	CR. MISC./40078/2020 147,148,149,307,3 A.BAIL	1	TIRAN YADAV @ ANUP YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
394.	CR. MISC./40079/2020 302,201,448,34 A.BAIL	1	RAJESH RAJBANSHI vs THE STATE OF BIHAR	ARJUN PRASAD	A.G. JAI NARAIN THAKUR
395.	CR. MISC./40081/2020 147,149,323,307,5 A.BAIL	1	SANJEEV SAH @ SANDEEP KUMAR SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
396.	CR. MISC./40082/2020 Anticipatory bail A.BAIL	1	RAMESH BHAGAT vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
397.	CR. MISC./40083/2020 365,341 A.BAIL	1	MANISHA DEVI @MANITA DEVI vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
398.	CR. MISC./40085/2020 341,323,324,325,3 A.BAIL	1	JHAMLAL MAHATO @ JHAMLAL CHAUHAN vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
399.	CR. MISC./40086/2020 323,379,498A A.BAIL	1	RAMKALI DEVI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
400.	CR. MISC./40089/2020 409,420,34 A.BAIL	1	KAILASH RAI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
401.	CR. MISC./40096/2020 147,148,149,323,3 A.BAIL	1	MANOJ YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
402.	CR. MISC./40097/2020 379,411 A.BAIL	1	BADHO @ BARHO YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
403.	CR. MISC./40098/2020 414 A.BAIL	1	PAPPU KUMAR SINGH vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
404.	CR. MISC./40101/2020 144,149,341,323,3 A.BAIL	1	INDRAJEET KAMAT vs THE STATE OF BIHAR	AMRIT ABHIJAT	A.G.



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405.	CR. MISC./40103/2020 147,148,149,341,3 A.BAIL	1 RUPA DEVI vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK KUMAR KUNDAN RATHORE@ KUNDAN KUMAR	A.G.
406.	CR. MISC./40105/2020 147,148,149,341,3 A.BAIL	1 MANMOHAN YADAV @ MANMOHAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
407.	CR. MISC./40106/2020 Anticipatory bail A.BAIL	1 MANVENDRA SINGH @ MANVENDRA KUMAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
408.	CR. MISC./40107/2020 341,323,354327,38 A.BAIL	1 MD. PARWEZ vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
409.	CR. MISC./40109/2020 341,323,354,376,5 A.BAIL	1 IRFAN MIAN vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
410.	CR. MISC./40110/2020 147,148,149,323,3 A.BAIL	1 SHIVALAK BIND @ SHIV BALAK BIND @ SHIVALAK JAMADAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
411.	CR. MISC./40113/2020 341,323,379,308,5 A.BAIL	1 PRAMOD RAI @ PRAMOD RAY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
412.	CR. MISC./40114/2020 30A A.BAIL	1 ARVIND SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH BABAN SINGH	A.G.
413.	CR. MISC./40115/2020 anticipatory bail A.BAIL	1 RAMESH SINGH @ BACHHA SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM	A.G.
414.	CR. MISC./40118/2020 Killed the deceas A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
415.	CR. MISC./40119/2020 apprehension of a A.BAIL	1 NITESH PANDEY @ NITESH KUMAR PANDEY vs THE STATE OF BIHAR	SATISH KUMAR PANDEY SADA NAND ROY	A.G.
416.	CR. MISC./40543/2020 147,148,149,307,3 A.BAIL	1 MANTHA DUBEY @ MANSHA DUBEY @ NIRAJ DUBEY vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G. SHAILENDRA KUMAR
417.	CR. MISC./40546/2020 30A A.BAIL	1 RAJA KUMAR MAHTO vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. SHYAMESHWAR DAYAL
418.	CR. MISC./40547/2020 409,420,34 A.BAIL	1 MUKESH KUMAR MISHRA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. SHYAMESHWAR DAYAL
419.	CR. MISC./40553/2020 363,366A,367,379, A.BAIL	1 PANKAJ PANDEY @ PANKAJ TIWARI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G. SHYAMESHWAR DAYAL
420.	CR. MISC./40555/2020 272,273,290 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. SHYAMESHWAR DAYAL
421.	CR. MISC./40560/2020 30A,32(3) A. BAIL	1 RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G. SHYAMESHWAR DAYAL
422.	CR. MISC./40561/2020 341,323,307,506, A.BAIL	1 VIKASH PANDEY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
423.	CR. MISC./40562/2020 376(D)(A) A.BAIL	1 BIRBAL YADAV vs THE STATE OF BIHAR	ARVIND KUMAR RANDHIR KUMAR NO.1 ARUN KUMAR NO. 1	A.G. SANJEEV KUMAR SHRIVASTAVA UMA SHANKAR PRASAD SINGH
424.	CR. MISC./40563/2020 30A A.BAIL	1 RUDAL MAHTO vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G. UMA SHANKAR PRASAD SINGH
425.	CR. MISC./40564/2020 363,364,365,302,2 A.BAIL	1 SHIV CHANDRA RAY @ SHIV CHANDRA PRASAD vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G. UMA SHANKAR PRASAD SINGH
426.	CR. MISC./40566/2020 147,148,149,341,3 A.BAIL	1 DR. AJAY @ AJAY PRASAD @ AJAY KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. UMA SHANKAR PRASAD SINGH
427.	CR. MISC./40567/2020 406,420,427,504,5 A.BAIL	1 UTTAM SINGH vs THE STATE OF BIHAR	SANJAY KUMAR MANDAL KAMLESH KUMAR PATHAK	A.G. UPENDRA KUMAR
428.	CR. MISC./40573/2020 341,323,324,307,5 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPANA KUSUM	A.G. UPENDRA KUMAR
429.	CR. MISC./40574/2020 341,323,325,307,3 A.BAIL	1 SHATRUGHAN CHAUBEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. UPENDRA KUMAR

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430.	CR. MISC./40581/2020 304B,34 A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	SUBODH KUMAR SWARN KIRAN	A.G. VEENA RANI PRASAD
431.	CR. MISC./40582/2020 147,148,149,323,3 A.BAIL	1	MD. NAWABUDIN MALIK @ MANISH @ MANISH MALIK @ NAWABUDDIN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAYED IMRAN GHANI	A.G. VEENA RANI PRASAD
432.	CR. MISC./40586/2020 498(A),341,406,50 A.BAIL	1	ANKIT TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR	A.G. SUNIL KUMAR SUDHAKAR RANJAN VEENA RANI PRASAD
433.	CR. MISC./40589/2020 394B,201,34 A.BAIL	1	GENA LAL SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. AJAY KUMAR NO. 2
434.	CR. MISC./40590/2020 apprehension of a A.BAIL	1	JITENDRA KUMAR @ JITENDRA RAI vs THE STATE OF BIHAR	ASIF KALIM	A.G. AJAY KUMAR NO. 2
435.	CR. MISC./40591/2020 363,366A A.BAIL	1	DILIP KUMAR vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR OM PRAKASH SINHA	A.G. AJAY KUMAR NO. 2
436.	CR. MISC./40592/2020 498A,341,406,506, A.BAIL	1	SHASHIKANT TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. AJAY KUMAR NO. 2 SUNIL KUMAR SUDHAKAR RANJAN
437.	CR. MISC./40593/2020 379,411, A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	A.G. AJAY KUMAR NO. 2
438.	CR. MISC./40594/2020 120B,302,307,326, A.BAIL	1	KISHAN RAY @ KISHAN KUMAR @ KRISHNA KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G. AJIT KUMAR
439.	CR. MISC./40595/2020 188,269,290,341,3 A.BAIL	1	GUDDU SAHANI @ SHIV KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G. AJIT KUMAR
440.	CR. MISC./40596/2020 498A,307,328,34, A.BAIL	1	SHYAM KUMAR SAO vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G. AJIT KUMAR
441.	CR. MISC./40597/2020 498A,406,420,506, A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. AJIT KUMAR
442.	CR. MISC./40599/2020 anticipatory bail A.BAIL	1	RAVISH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G. AJIT KUMAR
443.	CR. MISC./40600/2020 420,467,468,471,1 A.BAIL	1	KANCHAN KUMARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. AKHILESHWAR DAYAL
444.	CR. MISC./40603/2020 7, A.BAIL	1	KAMTA PRASAD SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. AKHILESHWAR DAYAL
445.	CR. MISC./40604/2020 395,412, A.BAIL	1	SAMU YADAV @ SHAMU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. AKHILESHWAR DAYAL
446.	CR. MISC./40605/2020 147,149,341,323,3 A.BAIL	1	SABITA DEVI vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	A.G. AKHILESHWAR DAYAL
447.	CR. MISC./40606/2020 30A A.BAIL	1	DINESH KUMAR RAM @ DINESH RAM vs THE STATE OF BIHAR	SATYENDRA NARAYAN	A.G. AKHILESHWAR DAYAL
448.	CR. MISC./40607/2020 147,149,341,323,3 A.BAIL	1	CHHOTAN SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	A.G. AKSHAY LAL PANDIT
449.	CR. MISC./40608/2020 30A, A.BAIL	1	SUNIL KUMAR @ BABA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. AKSHAY LAL PANDIT
450.	CR. MISC./40609/2020 394,307, A.BAIL	1	VIKRAM DAS vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. AKSHAY LAL PANDIT
451.	CR. MISC./40610/2020 147,149,341,323,3 A.BAIL	1	GUNJA MANDAL vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. AKSHAY LAL PANDIT
452.	CR. MISC./40611/2020 30A A.BAIL	1	MALENDRA KUMAR @ PAPPU MAHTO vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G. AKSHAY LAL PANDIT
453.	CR. MISC./40612/2020 341,323,504,506,3 A.BAIL	1	PINTU TATI @ PINTU TANTI @ PINTU KUMAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G. ANIL KUMAR
454.	CR. MISC./40614/2020 147,148,149,341,3 A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. ANIL KUMAR
455.	CR. MISC./40616/2020 304(B),328,201,34 A.BAIL	1	SURESH THAKUR vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. MANISH CHANDRA GANDHI ANIL KUMAR
456.	CR. MISC./40618/2020 323,341,379,498A, A.BAIL	1	MD. SARFARAZ ALAM vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G. ANIL KUMAR

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457.	CR. MISC./40619/2020 406,420,467,471,4 A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G ANIL KUMAR
458.	CR. MISC./40621/2020 467,468,472,473,4 A.BAIL	1 JANARDAN YADAV @ JANARDAN PRASAD YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G. ANUJ KUMAR SHRIVASTAVA
459.	CR. MISC./40623/2020 341,323,354,504,5 A.BAIL	1 SANOJ YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G ANUJ KUMAR SHRIVASTAVA
460.	CR. MISC./40625/2020 30A A.BAIL	1 RANJAN CHOUDHARY vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G ANUJ KUMAR SHRIVASTAVA
461.	CR. MISC./40626/2020 341,323,324,307,3 A.BAIL	1 RAJA SHARMA @ RITU RAJ SHARMA vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. SHYAMESHWAR KUMAR SINGH ANUJ KUMAR SHRIVASTAVA
462.	CR. MISC./40628/2020 30A A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G ANUJ KUMAR SHRIVASTAVA
463.	CR. MISC./40630/2020 341,342,323,325,3 A.BAIL	1 PRINCE KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ARUN KUMAR
464.	CR. MISC./40631/2020 13-2,13-1-E,13-1- A.BAIL	1 JANAK DULARI DEVI @ DULARI DEVI vs THE STATE OF BIHAR THROUGH THE CABINET VIGILANCE, BIHAR, PATNA	ANIL KUMAR SINGH	A.G ARUN KUMAR
465.	CR. MISC./40635/2020 30-A A.BAIL	1 PAWAN KUMAR @ PAWAN KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MANOJ KUMAR	A.G ARUN KUMAR
466.	CR. MISC./41051/2020 341,323,379,307,5 A.BAIL	1 LALAN RAI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G SHYAMESHWAR KUMAR SINGH
467.	CR. MISC./41052/2020 498A,341,323,504 A.BAIL	1 PARWEJ ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G SANJEEV KUMAR
468.	CR. MISC./41053/2020 304(B),120(B),34 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH RAJESH KUMAR PANDEY	A.G.
469.	CR. MISC./41054/2020 A.Bail A.BAIL	1 PATHAK RAJBHAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL SANJAY KUMAR	A.G
470.	CR. MISC./41058/2020 406,409,420,404,4 A.BAIL	1 KRISHNA KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G
471.	CR. MISC./41059/2020 366A,34, A.BAIL	1 KARI YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G ARUN KUMAR JHA
472.	CR. MISC./41060/2020 30A A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G
473.	CR. MISC./41062/2020 363,366A A.BAIL	1 AFTAB ALI @ AFTAB ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G
474.	CR. MISC./41064/2020 341,447,323,324,3 A.BAIL	1 MOKENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G
475.	CR. MISC./41067/2020 272,273,34 A.BAIL	1 RAKESH KUMAR DUBEY @ RAKESH DUBEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G
476.	CR. MISC./41068/2020 363,365,506,34 A.BAIL	1 RANJEET PASWAN @ RANJIT PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G
477.	CR. MISC./41069/2020 30A,36,41-i A.BAIL	1 MANOJ MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G
478.	CR. MISC./41073/2020 30A A.BAIL	1 CHINTA DEVI vs THE STATE OF BIHAR	UDAY KUMAR	A.G
479.	CR. MISC./41078/2020 147,148,149,323,3 A.BAIL	1 MURARI SINGH vs THE STATE OF BIHAR	SHAMA SINHA	A.G
480.	CR. MISC./41079/2020 498A A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA

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481.	CR. MISC./41082/2020 457,380, A.BAIL	1	SUMIT KUMAR @ SUMIT KUMAR ACHARYA @ SUMIT ACHARYA vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G
482.	CR. MISC./41087/2020 363,365 A.BAIL	1	SANNI BHARDWAJ @ SANNI KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RUCHI KUMARI	A.G
483.	CR. MISC./41088/2020 498A,509,34 A.BAIL	1	TARA DEVI vs THE STATE OF BIHAR	ARJUN PRASAD PRAMOD KUMAR VERMA	A.G
484.	CR. MISC./41089/2020 272,273 A.BAIL	1	CHANDAN SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G
485.	CR. MISC./41092/2020 ANTICIPATORY BAIL A.BAIL	1	NATHUNI YADAV vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	A.G
486.	CR. MISC./41094/2020 Anticipatory bail A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G
487.	CR. MISC./41095/2020 ANTICIPATORY BAIL A.BAIL	1	SURESH SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH SIDDHARTHA KUMAR SINGH
488.	CR. MISC./41096/2020 420, A.BAIL	1	ARBIND KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G
489.	CR. MISC./41098/2020 448,341,323,325,3 A.BAIL	1	BINOD PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G
490.	CR. MISC./41099/2020 341,323,324,325,3 A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G
491.	CR. MISC./41100/2020 366A,34, A.BAIL	1	VIJAY RAM vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G
492.	CR. MISC./41102/2020 147,148,149,341,3 A.BAIL	1	VISHNUDEO BHAGAT vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G
493.	CR. MISC./41103/2020 366A,34 A.BAIL	1	JYOTI SHARMA @ SANGAM SHARMA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G
494.	CR. MISC./41104/2020 21 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G
495.	CR. MISC./41106/2020 272,273,414,34 A.BAIL	1	SANTOSH PATEL vs THE STATE OF BIHAR	ANIL KUMAR	A.G
496.	CR. MISC./41108/2020 341,323,354,379,3 A.BAIL	1	MD. AINUL @ MD.ANUL MIYAN @ MD. ANUL vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	A.G.
497.	CR. MISC./41110/2020 498A, A.BAIL	1	CHHOTELAL KUMAR @ GOVIND KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G
498.	CR. MISC./41112/2020 341,323,353,504,3 A.BAIL	1	NITU KUMARI DEVI @ NITU KUMARI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G
499.	CR. MISC./41114/2020 147,148,149,341,3 A.BAIL	1	BHIM RAI @ DHARMENDRA RAI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
500.	CR. MISC./41115/2020 anticipatory bail A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G SANJAY KUMAR JHA
501.	CR. MISC./41116/2020 341,323,324,379,5 A.BAIL	1	JITENDRA BIND vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G
502.	CR. MISC./41117/2020 147,148,149,341,3 A.BAIL	1	UMESH RAY @ SURENDRA PRASAD vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G
503.	CR. MISC./41118/2020 498-A A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G
504.	CR. MISC./41123/2020 498,A,354A,34 A.BAIL	1	VIKRAM VIKASH vs THE STATE OF BIHAR	ARUN KUMAR	A.G RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR
505.	CR. MISC./41124/2020 272,273,308,34 A.BAIL	1	MUNNA MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G

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506.	CR. MISC./41127/2020 30A A.BAIL	1	RAJENDRA RAI @ YOGENDRA vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
507.	CR. MISC./41129/2020 304(B),201,34 A.BAIL	1	KODAI RAI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
508.	CR. MISC./41130/2020 498-A,379,307, A.BAIL	1	PREETAM YADAV @ PRITHIVI YADAV @ PRITAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G.
509.	CR. MISC./41135/2020 414,34 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR	A.G.
510.	CR. MISC./41137/2020 anticipatory bail A.BAIL	1	NIRANJAN RAVIDASH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
511.	CR. MISC./41138/2020 341,323,379,354B, A.BAIL	1	ASHLAM HUSSAIN vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV
512.	CR. MISC./41139/2020 379,411,420,34 A.BAIL	1	PINTU KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
513.	CR. MISC./41143/2020 30A A.BAIL	1	ANIL CHAUDHARY vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
514.	CR. MISC./41144/2020 30A A.BAIL	1	JOGENDAR KUMAR @ YOGENDRA CHOUHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G.
515.	CR. MISC./41145/2020 395 A.BAIL	1	RAHUL SONI vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
516.	MJC/155/2021	1	SHANKAR DAYAL PRASAD @ SHANKAR DAYAL BHAGAT vs BIGU BHAGAT	MUKUL KUMARI	
517.	CR. REV./174/2021 JUVENILE JUSTICE CR. REV.	1	TARUNJAY KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
518.	CR. APP (SJ)/190/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ANKIT KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G. USHA KUMARI 1
519.	CR. APP (SJ)/191/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MANISH CHOUHARY vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. USHA KUMARI 1
520.	CR. MISC./191/2021 30A A.BAIL	1	MOHAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. JAI NARAIN THAKUR
521.	CR. APP (SJ)/192/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SRI MANTI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G. BINAY KRISHNA
522.	CR. APP (SJ)/193/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SINGASAN CHAUDHARY @ SINGASAN YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMAR KASHYAP	A.G. BINAY KRISHNA
523.	CR. MISC./193/2021 366A,504,506,34 A.BAIL	1	UMESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. JAI NARAIN THAKUR
524.	CR. APP (SJ)/194/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SADHU YADAV vs THE STATE OF BIHAR	ARUN	A.G. BINAY KRISHNA
525.	CR. MISC./194/2021 341,323,307,504,3 A.BAIL	1	CHANDAN THAKAUR @ POLI THAKUR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA DAYA SHANKAR PRASAD SINHA AJAY KUMAR	A.G. JAI NARAIN THAKUR
526.	CR. APP (SJ)/195/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	GANGA CHAUHAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SADANAND PASWAN
527.	CR. MISC./195/2021 341,323,354A,504, A.BAIL	1	MAHABIR YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G. JAI NARAIN THAKUR
528.	CR. MISC./196/2021 341,323,308,354,5 A.BAIL	1	MD. WAJID @ ABDUL WAJID vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G. JAI NARAIN THAKUR
529.	CR. APP (SJ)/197/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMBRIKSH RAM vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SADANAND PASWAN
530.	CR. MISC./198/2021 341,323,504,366,3 A.BAIL	1	YOGESH MANJHI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR RANJAN KUMAR SHARMA	A.G. MANOJ KUMAR

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531.	CR. MISC./199/2021 30A A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G. MANOJ KUMAR
532.	CR. APP (SJ)/199/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	JITENDRA SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. SADANAND PASWAN
533.	CR. MISC./200/2021 anticipatory bail A.BAIL	1	BINDI SINGH ALIAS BIRENDRA SINGH ALIAS BILLI SINGH vs THE STATE OF BIHAR	NILANJAN CHATTERJEE SAHIL KUMAR GOURANGA CHATTERJEE	A.G. MANOJ KUMAR
534.	CR. APP (SJ)/200/2021 3-1-R-S,3-2-VA SC/ST ACT (AB)	1	SANJEEV SHARMA @ SANJEEV KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G. USHA KUMARI 1
535.	CR. MISC./201/2021 30A A.BAIL	1	GITA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. MANOJ KUMAR
536.	CR. MISC./202/2021 387,394,302,34 A.BAIL	1	TULLA GOPE ALIAS RAJNISH KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. MANOJ KUMAR
537.	CR. MISC./203/2021 498(A),420,34 A.BAIL	1	SANT KUMAR SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	A.G. ABHAY KUMAR
538.	CR. MISC./205/2021 147,148,341,323,3 A.BAIL	1	RAM NARAYAN PASWAN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. ABHAY KUMAR
539.	CR. APP (SJ)/205/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KAMLESH MAHTO @ KAMLESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. USHA KUMARI 1
540.	CR. MISC./206/2021 criminal misc A.BAIL	1	ROCKY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. ABHAY KUMAR
541.	CR. APP (SJ)/206/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	PAPPU MIAN @ SHAH ISLAM vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. USHA KUMARI 1
542.	CR. MISC./207/2021 147,341,323,307,3 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	SANJEEV NIKESH	A.G. ABHAY KUMAR
543.	CR. APP (SJ)/209/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	ANKIT KUMAR GUPTA @ ANKIT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. BINAY KRISHNA
544.	CR. APP (SJ)/210/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	BIRENDRA CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. BINAY KRISHNA SANJEEV KUMAR SHRIVASTAVA
545.	CR. MISC./211/2021 false implication A.BAIL	1	RAJA BABU SAHANI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. ABHAY KUMAR
546.	CR. MISC./212/2021 399,402 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. UMESHANAND PANDIT
547.	CR. MISC./214/2021 341,323,354-B,307 A.BAIL	1	VIJENDRA @ VIKESH PRASAD vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. UMESHANAND PANDIT
548.	CR. APP (SJ)/214/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MUNNI RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. SADANAND PASWAN BIMLESH KUMAR PANDEY
549.	CR. MISC./215/2021 7, A.BAIL	1	KAPLESHWAR SAH vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	A.G. UMESHANAND PANDIT
550.	CR. APP (SJ)/215/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SAKET KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. SADANAND PASWAN
551.	CR. MISC./217/2021 30(a) A.BAIL	1	RANJEET YADAV @ RANJEET KR. YADAV vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G. UMESHANAND PANDIT
552.	CR. APP (SJ)/217/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	KAILASH BHAGAT vs THE STATE OF BIHAR	DINESH JHA	A.G. SADANAND PASWAN
553.	CR. APP (SJ)/218/2021 U/S 14 A SC/ST AC SC/ST ACT (AB)	1	KRISHNA KANT PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G. USHA KUMARI 1
554.	CR. APP (SJ)/219/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SARWASHATI DEVI @ MINTU DEVI vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. VINOD SHANKER MODI
555.	CR. MISC./219/2021 anticipatory bail A.BAIL	1	BINESHWAR NONIA @ VINESWAR NONIA @ VINDESHWAR NONIYA vs THE STATE OF BIHAR	RASHMI BHARTI KAVITA SINGH	A.G. VINOD SHANKER MODI

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556.	CR. APP (SJ)/220/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	BHOLA YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. USHA KUMARI 1
557.	CR. MISC./220/2021 302,34 A.BAIL	1	DINESH MISTRY vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI	A.G. VINOD SHANKER MODI
558.	CR. APP (SJ)/221/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	MITHILESH PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G. USHA KUMARI 1
559.	CR. MISC./221/2021 7, A.BAIL	1	MD. NOOR ALAM vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA	A.G. VINOD SHANKER MODI
560.	CR. APP (SJ)/222/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	SUDHIRA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. BINAY KRISHNA
561.	CR. MISC./224/2021 anticipatory bail A.BAIL	1	SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G. VINOD SHANKER MODI
562.	CR. APP (SJ)/226/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1	GUDDU PRAJAPATTI vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G. BINAY KRISHNA
563.	CR. MISC./226/2021 anticipatory bail A.BAIL	1	MANTU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G. SURENDRA KUMAR
564.	CR. APP (SJ)/227/2021 U/S 14A(1) AND 14 SC/ST ACT (AB)	1	ABHAY KUMAR @ SHAMBHU CHOUDHARY @ SHANBHU CHOUDHARY vs THE STATE OF BIHAR	AKSHANSH ANKIT ASHOK KUMAR CHOUDHARY	A.G. SADANAND PASWAN
565.	CR. MISC./227/2021 307,34 A.BAIL	1	BHOLA SAH @ SUJIT KUMAR @ BHOLA SAH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. SURENDRA KUMAR
566.	CR. APP (SJ)/228/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUBHAS KUMAR vs THE STATE OF BIHAR	DHIRENDRA SINGH	A.G. SADANAND PASWAN
567.	CR. MISC./228/2021 341,323,379,504,5 A.BAIL	1	MD. MURSHID KHAN @ MURSHID KHAN @ MURSHID vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. MUKESH KUMAR RANA SURENDRA KUMAR
568.	CR. APP (SJ)/229/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MAHADEO MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SADANAND PASWAN
569.	CR. MISC./230/2021 147,447,341,323,3 A.BAIL	1	RAJEEV KUMAR @ RAJEEV YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. SURENDRA KUMAR
570.	CR. MISC./232/2021 341,323,504,506,3 A.BAIL	1	HARSHIT KUMAR DUBEY @ SHUBHAM DUBEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. SURENDRA KUMAR
571.	CR. APP (SJ)/232/2021 U/S 14-A(2) SC/ST SC/ST ACT (AB)	1	RANJAN SAH @ RANJAN GUPTA vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G. USHA KUMARI 1
572.	CR. APP (SJ)/233/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SANJAY PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. BINAY KRISHNA
573.	CR. APP (SJ)/234/2021 U/S 14 A SC/ST AC SC/ST ACT (AB)	1	SANTOSH KUMAR SAH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G. BINAY KRISHNA
574.	CR. MISC./234/2021 498(A),323,341,37 A.BAIL	1	MUNNA RAM vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	A.G. MD. ATAUR RAHMAN
575.	CR. MISC./235/2021 147,148,149,341,3 A.BAIL	1	MUKESH KUMAR MISHRA @ MUKESH MISHRA vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G. MD. ATAUR RAHMAN ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
576.	CR. APP (SJ)/235/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAM NARESH KUMAR @ RAM NARESH SAH @ JATAHA vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. BINAY KRISHNA
577.	CR. MISC./236/2021 341,323,504,506,3 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. ANIL KR SINGH NO. 6 MD. ATAUR RAHMAN
578.	CR. MISC./237/2021 341,323,324,307,3 A.BAIL	1	SHANKAR TANTI vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G. MD. ATAUR RAHMAN
579.	CR. APP (SJ)/237/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	JITESH KUMAR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G. SADANAND PASWAN SANJEEV KUMAR

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580.	CR. MISC./238/2021 419,420,467,468,4 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. MD. ATAUR RAHMAN
581.	CR. APP (SJ)/238/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MANISH YADAV vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. SADANAND PASWAN
582.	CR. APP (SJ)/239/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MEERA DEVI vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	A.G. SADANAND PASWAN
583.	CR. APP (SJ)/240/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PRITAM KUMAR @ PRITAM KUMAR SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. USHA KUMARI 1
584.	CR. MISC./241/2021 341,323,324,307,5 A.BAIL	1 SANTOSH KUMAR SHRIVASTAVA @ SANTOSH LAL vs THE STATE OF BIHAR	SATYAVRAT VERMA SHASHANK CHANDRA REEMA KUMAR	A.G. KHURSHID ANWAR
585.	CR. APP (SJ)/242/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SANDEEP CHAUDHARY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. USHA KUMARI 1
586.	CR. APP (SJ)/244/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RANDHEER SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. USHA KUMARI 1
587.	CR. APP (SJ)/245/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 KAMLAKANT DUBEY vs THE STATE OF BIHAR	AVINASH CHANDRA	A.G.
588.	CR. APP (SJ)/246/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 SUDHANSHU KUMAR YADAV @ SUDHANSHU KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. BINAY KRISHNA
589.	CR. MISC./247/2021 302,34 A.BAIL	1 BHIKHO SADA vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. KHURSHID ANWAR
590.	CR. APP (SJ)/247/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 JITENDRA KUMAR SAH vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G. BINAY KRISHNA
591.	CR. APP (SJ)/248/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SHAM KAUSHAL vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA AJIT KUMAR	A.G. BINAY KRISHNA
592.	CR. APP (SJ)/249/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 ALOK KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. SADANAND PASWAN
593.	CR. MISC./249/2021 467,468,406,409,4 A.BAIL	1 AKASH SRIVASTAVA vs THE STATE OF BIHAR	JAY RAM PRASAD RAKESH RANJAN KAUSHIK	A.G. KHURSHID ANWAR
594.	CR. APP (SJ)/250/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 DHIRAJ SAH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. SADANAND PASWAN
595.	CR. MISC./250/2021 30A A.BAIL	1 KRISHAN KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G. KHURSHID ANWAR
596.	CR. APP (SJ)/251/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 KARIMAN SINGH @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. SADANAND PASWAN
597.	CR. MISC./251/2021 30(a) A.BAIL	1 DULARCHAND CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G. SANJAY KUMAR SINGH
598.	CR. APP (SJ)/252/2021 U/S 14(2)(A) SC/S SC/ST ACT (AB)	1 SUSHIL SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. USHA KUMARI 1
599.	CR. MISC./253/2021 306,120(B),34 A.BAIL	1 LALAN KUMAR SINGH @ PINTU SINGH vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. ARUN KUMAR MANDAL SANJAY KUMAR SINGH
600.	CR. APP (SJ)/256/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 MD. IMTEYAZ vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. USHA KUMARI 1
601.	CR. MISC./257/2021 30-A,38-I A.BAIL	1 ARBIND SAH @ ARVIND KUMAR SAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. SANJAY KUMAR SINGH
602.	CR. APP (SJ)/259/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MD. SAJJAD @ SAJJAD vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. USHA KUMARI 1
603.	CR. APP (SJ)/260/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 KESHAV SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. BINAY KRISHNA
604.	CR. APP (SJ)/261/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAVI KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. BINAY KRISHNA



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605.	CR. MISC./261/2021 341,323,307,379,5 A.BAIL	1 KAMLESH RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SANJAY KUMAR SINGH
606.	CR. APP (SJ)/262/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAM NARAYAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. BINAY KRISHNA
607.	CR. APP (SJ)/263/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	MD. IRSHAD	A.G. SADANAND PASWAN
608.	CR. APP (SJ)/264/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MUKESH KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. SADANAND PASWAN
609.	CR. MISC./265/2021 147,149,341,323,3 A.BAIL	1 SURYA PRAKASH YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MD. SHAKIR AHMAD
610.	CR. APP (SJ)/265/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAJU KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. SADANAND PASWAN ALOK KUMAR JHA
611.	CR. MISC./266/2021 290,269,270,271,5 A.BAIL	1 ABHISHEKH BHARDWAJ ALIAS ABHISHEK UPADHAYA vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. MD. SHAKIR AHMAD
612.	CR. APP (SJ)/266/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAVINDRA SAW vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. USHA KUMARI 1
613.	CR. APP (SJ)/267/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SUMAN DEVI vs THE STATE OF BIHAR	GANESH SHARMA	A.G. USHA KUMARI 1
614.	CR. APP (SJ)/268/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 CHOTE LAL YADAV @ SUNDER YADAV vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G. USHA KUMARI 1
615.	CR. MISC./269/2021 272,273,414 A.BAIL	1 OM PRAKASH PASI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G. MD. SHAKIR AHMAD
616.	CR. APP (SJ)/269/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MANISH RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. BINAY KRISHNA
617.	CR. MISC./270/2021 30A A.BAIL	1 NAVIN SINGH @ NAVIN KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. MD. SHAKIR AHMAD
618.	CR. MISC./623/2021 147,148,149,385,3 A.BAIL	1 ANIS PRASAD @ AWANISH PRASAD @ ANISH KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. DEVANAND TIWARI AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH RAM SUMIRAN RAI
619.	CR. APP (SJ)/624/2021 criminal appeal s SC/ST ACT (AB)	1 DHANANJAY BHAGAT vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
620.	CR. APP (SJ)/625/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SK. SARWAR @ MD. SARWAR ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
621.	CR. MISC./626/2021 341,323,504,307,3 A.BAIL	1 UMESH PATHAK @ UMESH KUMAR PATHAK vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G. RABINDRA KUMAR TIWARI RAM SUMIRAN RAI
622.	CR. MISC./627/2021 30A,40(1)(2) A.BAIL	1 AMARJEET SINGH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. RAM SUMIRAN RAI
623.	CR. MISC./628/2021 498(A),494,406,32 A.BAIL	1 AMIT KUMAR ROUTE @ AMIT KUMAR RAUT @ AMIT KR. RAUT @ AMIT KUMAR ROUT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAM SUMIRAN RAI
624.	CR. APP (SJ)/628/2021 u/s-14a(2) sc/st SC/ST ACT (AB)	1 RUDAL MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
625.	CR. MISC./629/2021 341,342,323,307,5 A.BAIL	1 SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. RAM SUMIRAN RAI
626.	CR. APP (SJ)/630/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MAJID KHAN @ MAJID ALI vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST PUNIT KUMAR	A.G.

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627.	CR. APP (SJ)/631/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 USHA DEVI vs THE STATE OF BIHAR	RAJIV NAYAN SATISH KUMAR SINHA	A.G.
628.	CR. MISC./632/2021 363,366(A),34 A.BAIL	1 RAMAN GWALA @ RAMAN GOWALA vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G. MD. ASLAM ANSARI
629.	CR. APP (SJ)/633/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 DILIP MAHTO vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
630.	CR. APP (SJ)/634/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RANJAN YADAV @ RANJAN KUMAR YADAV vs THE STATE OF BIHAR	GAURAV GOVIND	A.G. SYED ASHFAQE AHMAD
631.	CR. APP (SJ)/635/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAVINDRA MALAH @ RAVINDRA KUMAR @ RABINDRA MALAH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
632.	CR. APP (SJ)/636/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 MANOJ PRASAD @ MANOJ KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
633.	CR. MISC./636/2021 498(A),341,323,31 A.BAIL	1 MD. YASIN vs THE STATE OF BIHAR	UMESH KUMAR SADIYA HASNAIN	A.G. MD. ASLAM ANSARI HEMANT KUMAR
634.	CR. MISC./637/2021 414 A.BAIL	1 NANDLAL MAHTO vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. MD. ASLAM ANSARI
635.	CR. APP (SJ)/637/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1 PRASHANT RAJ @ RAUNAK YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
636.	CR. MISC./638/2021 30(a) A.BAIL	1 BABUAA TURHA vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. MD. ASLAM ANSARI
637.	CR. APP (SJ)/638/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 LEELA KANT JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
638.	CR. APP (SJ)/640/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 NAND KISHOR CHAUHAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
639.	CR. APP (SJ)/641/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1 ATI SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
640.	CR. MISC./641/2021 341,307,34 A.BAIL	1 ABHISHEK KUMAR RAI vs THE STATE OF BIHAR	PREM NATH	A.G. MD. ASLAM ANSARI
641.	CR. APP (SJ)/642/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 GUFRAAN @ GUFRAAN ALI SIDDIQUE vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
642.	CR. APP (SJ)/643/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 PREMCHAND SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
643.	CR. APP (SJ)/644/2021 U/S-14(A) SC/ST A SC/ST ACT (AB)	1 BIMLESH MAHTO vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
644.	CR. APP (SJ)/645/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PRABHU SINGH vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
645.	CR. APP (SJ)/646/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 UDAY JAISWAL @ UDAY PRASAD JAISHWAL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
646.	CR. MISC./646/2021 120(B),302,34 A.BAIL	1 RATNESHWAR MAHTO @ RATNESHWAR PRASAD vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. AJAY KUMAR JHA
647.	CR. APP (SJ)/647/2021 U/S 18 SC/ST Act. SC/ST ACT (AB)	1 SURYANATH PASWAN vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA	A.G.
648.	CR. MISC./649/2021 147,148,149,341,3 A.BAIL	1 MD. ISHTIYAK @ CHHOTU vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. MD. MURAD ASHRAF FAHAD KHURSHID ABU NASAR S.M. IMAMUL HAQUE AJAY KUMAR JHA

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649.	CR. APP (SJ)/649/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONI DEVI vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA	A.G.
650.	CR. APP (SJ)/650/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	KANHAIYA SINGH @ KANHAIYA PRASAD SINGH vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
651.	CR. APP (SJ)/651/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHHOTU SINGH @ RAJEEV RANJAN SINGH @ RAJEEV RANJAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
652.	CR. APP (SJ)/652/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MD. GOLU @ MD. SHAHBAZ vs THE STATE OF BIHAR	ABHINAY RAJ ALEXANDER ASHOK	A.G.
653.	CR. APP (SJ)/653/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAJNISH KUMAR SINGH ALIAS RAJNISH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
654.	CR. MISC./653/2021 anticipatory bail A.BAIL	1	MOHAN BIND @ MOHAN @ RAJMOHAN KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. RANJAY KUMAR PATEL AJAY KUMAR JHA
655.	CR. MISC./657/2021 341,323,302,328,5 A.BAIL	1	ARVIND SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. AJAY KUMAR JHA
656.	CR. APP (SJ)/657/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KAJAL KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
657.	CR. APP (SJ)/658/2021 U/s 14 A (1) of S SC/ST ACT (AB)	1	BIRENDRA YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G. PRIYANKA SINGH
658.	CR. MISC./660/2021 a bail A.BAIL	1	SHEKHER SUMAN vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA RAJESH SHANKAR SINHA	A.G. AJAY KUMAR JHA
659.	CR. APP (SJ)/661/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	DHEERAJ KUMAR MAHTO vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. BINOD BIHARI SINGH
660.	CR. MISC./661/2021 apprehension of a A.BAIL	1	SHASHI YADAV @ SHASHI SINGH vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA MANOJ KUMAR SINHA SOURAV SUMAN RAVI PRAKASH	A.G. SHIVNANDAN BHARTI KALYANI SINGH PARMANAND KUMAR
661.	CR. APP (SJ)/662/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	SUHAIL AZAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
662.	CR. APP (SJ)/663/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	MOHAN LAL SINGH @ MOHANLAL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
663.	CR. APP (SJ)/664/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	ARUN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
664.	CR. APP (SJ)/666/2021 U/s 14 (2) of SC/ SC/ST ACT (AB)	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH S.M. FAISAL SULAIMAN AWADHENDRA KUMAR	A.G.
665.	CR. MISC./667/2021 341,323,324,379,3 A.BAIL	1	NANDLAL RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. PARMANAND KUMAR
666.	CR. APP (SJ)/668/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	PUTUL DEVI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
667.	CR. MISC./669/2021 Anticipatory bail A.BAIL	1	MOBINA BEGUM vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. PARMANAND KUMAR
668.	CR. MISC./671/2021 30A A.BAIL	1	AJAY KUMAR SAH @ BANTHA @ AJAY KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. PARMANAND KUMAR
669.	CR. APP (SJ)/671/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	ANWARUL GADDI @ BAGAR GADDI vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
670.	CR. APP (SJ)/672/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	DR ANJANI KUMAR SINGH @ ANJANI KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.

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671.	CR. APP (SJ)/673/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KUMAR RAJEEV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
672.	CR. MISC./673/2021 302,201,34 A.BAIL	1	PASPAT SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. AKBAR ALI
673.	CR. MISC./675/2021 379,411 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	BALRAM KAPRI	A.G. AKBAR ALI
674.	CR. APP (SJ)/676/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	NITESH RANJAN PANDEY vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
675.	CR. APP (SJ)/677/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SUBHASH RAM vs THE STATE OF BIHAR	RANJAY KUMAR SINGH CHANDRA KISHORE KUMAR BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G.
676.	CR. APP (SJ)/678/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHAHBAJ HASSAN KHAN @ BABUA KHAN vs THE STATE OF BIHAR	ASHUTOSH SINGH VINOD KUMAR	A.G.
677.	CR. MISC./678/2021 272,273, A.BAIL	1	SULEKHA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. AKBAR ALI
678.	CR. APP (SJ)/679/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAHUL KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE ABHISHEK KUMAR	A.G.
679.	CR. MISC./680/2021 341,323,307,504,5 A.BAIL	1	LALIT MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. AKBAR ALI
680.	CR. APP (SJ)/680/2021 U/S-14 A (2) SC/S SC/ST ACT (AB)	1	SHANKAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
681.	CR. APP (SJ)/682/2021 U/S-14 A (2) SC/S SC/ST ACT (AB)	1	GUDDU YADAV @ GUDDU KUMAR @ GUDDU KR vs THE STATE OF BIHAR	TABISH SHARFUDDIN	A.G.
682.	CR. MISC./682/2021 365,366(A),34 A.BAIL	1	ROHIN SHARMA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD AMAR ANAND	A.G. PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH AKBAR ALI
683.	CR. MISC./683/2021 Anticipatory bail A.BAIL	1	DILIP RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. AMITESH KUMAR
684.	CR. APP (SJ)/683/2021 U/S 14-A(2) SC/ST SC/ST ACT (AB)	1	AMARJEET SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
685.	CR. APP (SJ)/684/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	PRADEEP SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
686.	CR. APP (SJ)/686/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	MANOJ KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
687.	CR. MISC./686/2021 341,323,324,307,5 A.BAIL	1	BRAHMDEO MISTRY vs THE STATE OF BIHAR	ANAND KISHORE SINHA BRIJ NANDAD PRASAD	A.G. AMITESH KUMAR
688.	CR. MISC./688/2021 363,365,302,201,1 A.BAIL	1	RAEES MIYAN @ RAHEES MIYAN vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G. AMITESH KUMAR
689.	CR. APP (SJ)/692/2021 420,467,468,120B SC/ST ACT (AB)	1	SANJAY KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
690.	CR. MISC./692/2021 447,342,323,354,3 A.BAIL	1	UTTAM KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. AMITESH KUMAR
691.	CR. APP (SJ)/693/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	JITENDRA RAY vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
692.	CR. MISC./694/2021 147,148,149,341,3 A.BAIL	1	JAYA YADAV @ GAYA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. AMITESH KUMAR
693.	CR. APP (SJ)/695/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	ALI HASSAN MIAN @ ALI HUSSAIN MIAN @ SUDHAKAR MIAN vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G. DHANNJAY KUMAR NO 2

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694.	CR. APP (SJ)/696/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 ALOK KUMAR SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G. AMIT ANAND
695.	CR. APP (SJ)/698/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 AKHILESH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
696.	CR. APP (SJ)/701/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1 DILIP TAMOLI @ DILIP KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
697.	CR. MISC./702/2021 363,365,34 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G. ANAND MOHAN PRASAD MEHTA
698.	CR. APP (SJ)/703/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BINOD CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
699.	CR. MISC./704/2021 30(a),41(1) A.BAIL	1 ABHINANDAN SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. ANAND MOHAN PRASAD MEHTA
700.	CR. APP (SJ)/705/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 UTTAM SINGH @ UTTAMHARI SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
701.	CR. APP (SJ)/706/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 NIPU KUMAR @ NIPPU KUMAR @ ASHISH KUMAR vs THE STATE OF BIHAR	ANIL CHANDRA	A.G.
702.	CR. MISC./706/2021 30A A.BAIL	1 SANJAY CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ANAND MOHAN PRASAD MEHTA
703.	CR. MISC./707/2021 341,323,354,379,5 A.BAIL	1 PARVATI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. ANAND MOHAN PRASAD MEHTA
704.	CR. APP (SJ)/707/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 GAUTAM KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR AJIT KUMAR SINHA	A.G.
705.	CR. APP (SJ)/708/2021 U/S 14 A SC/ST AC SC/ST ACT (AB)	1 MOHAN YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
706.	CR. MISC./708/2021 272,273 A.BAIL	1 DHIRAJ KUMAR SAH @ DHIRAJ SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. ATUL CHANDRA
707.	CR. MISC./709/2021 302,201,120B, A.BAIL	1 PRASHURAM RAY vs THE STATE OF BIHAR	VASANT VIKAS	A.G. ATUL CHANDRA
708.	CR. APP (SJ)/709/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1 BABITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
709.	CR. APP (SJ)/710/2021 u/s-14A (2) SC/ST SC/ST ACT (AB)	1 SATYA NARAYAN YADAV vs THE STATE OF BIHAR	UJJAWAL KUMAR SINGH JITENDRA NARAIN SINHA	A.G.
710.	CR. MISC./710/2021 366(A),34 A.BAIL	1 RUPESH KUMAR @ RUPESH PANDEY @ RUPESH PANDE vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G. ATUL CHANDRA
711.	CR. MISC./711/2021 302,34 A.BAIL	1 MOGAL YADAV @ MUGAL YADAV vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G. ATUL CHANDRA RAJANI RANJAN PD. SINGH
712.	CR. APP (SJ)/712/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 KIRAN DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
713.	CR. MISC./714/2021 30(a) A.BAIL	1 RAJA DAS vs THE STATE OF BIHAR	ANJU JHA BHAVENDRA JHA	A.G. ATUL CHANDRA
714.	CR. APP (SJ)/714/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BIPIN SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
715.	CR. APP (SJ)/715/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SHEKH SADAM @ SADAB ANSARI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.

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716.	CR. APP (SJ)/716/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	UMESH RAI @ UMESH PRASAD RAI vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
717.	CR. MISC./717/2021 30(a) A.BAIL	1	JAY NARAYAN SAH vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. BAL MUKUND PRASAD SINHA
718.	CR. APP (SJ)/1007/2021 AGAINST CONVICTIO IA- 1/2021 () CR. APP(SJ)	1	VINOD CHAUDHARY @ BINOD CHAUDHARY vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G.
719.	CR. APP (SJ)/1133/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	RAVI SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
720.	CR. APP (SJ)/1134/2021 u/s-14A(2)sc/st a SC/ST ACT (AB)	1	RAMADHAR PANDEY @ SAHELU vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
721.	CR. MISC./1135/2021 prayer for bail A.BAIL	1	KISHAN RAM vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G. ARUN KUMAR
722.	CR. APP (SJ)/1135/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	SAJNI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
723.	CR. MISC./1138/2021 30A A.BAIL	1	RAMESH CHAUDHARY vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. ARUN KUMAR PANDEY
724.	CR. APP (SJ)/1138/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	TUNTUN KUMAR @ SUNIL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G.
725.	CR. APP (SJ)/1139/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	NARAYAN SHARMA vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
726.	CR. MISC./1139/2021 272,273 A.BAIL	1	POONAM KUMARI @ POONAM DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. ARUN KUMAR PANDEY
727.	CR. APP (SJ)/1140/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RANJEET KUMAR @ PAPPU SAW @ PAPPU vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	A.G. DR. ANJANI PD. SINGH
728.	CR. MISC./1141/2021 307,34, A.BAIL	1	CHHOTU KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. ARUN KUMAR PANDEY
729.	CR. MISC./1143/2021 30A A.BAIL	1	JITU @ JITENDRA YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. ARUN KUMAR PANDEY
730.	CR. APP (SJ)/1145/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	DINANATH PANDEY vs THE STATE OF BIHAR	PRASHANT KUMAR DINESHWAR PANDEY	A.G.
731.	CR. MISC./1146/2021 U/S 51(B),56,57 O A.BAIL	1	NADIM vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G. ARUN KUMAR PANDEY
732.	CR. APP (SJ)/1146/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BHUPENDRA SINGH vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA	A.G.
733.	CR. APP (SJ)/1147/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMSWAROOP MISTRY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
734.	CR. APP (SJ)/1148/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUDHIR KUMAR SINHA vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	A.G.
735.	CR. MISC./1148/2021 272,273,34 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G. ARVIND KUMAR PANDEY(APP)
736.	CR. APP (SJ)/1149/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SANJEEV KUNWAR @ SANJEEV KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
737.	CR. MISC./1149/2021 147,148,149,323,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ARVIND KUMAR PANDEY(APP)
738.	CR. MISC./1151/2021 447,341,323,324,3 A.BAIL	1	MOJIBUR RAHMAN @ MOJIBURI RAHMAN @ MOJIBURAHMAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. ARVIND KUMAR PANDEY(APP)
739.	CR. APP (SJ)/1151/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	MD. GUDDU MIYAN @ PARWEZ ALAM vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.

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740.	CR. MISC./1152/2021 304B,34, A.BAIL	1	YOGENDRA DAS @ YOGENDRA MOCHI vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. ARVIND KUMAR PANDEY(APP)
741.	CR. APP (SJ)/1152/2021 U/S- 14(A)(2) SC/ SC/ST ACT (AB)	1	USHA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G. MRITYUNJAY KUMAR AMAR ANAND
742.	CR. MISC./1154/2021 399,402,307 A.BAIL	1	MD. SONU @ SHAHWAJ ANSARI @ MD. SHAHWAJ vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH PRINCE KHATRI	A.G. ARVIND KUMAR PANDEY(APP)
743.	CR. APP (SJ)/1155/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	MANOJ YADAV @ MANOJ KUMAR YADAV vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
744.	CR. MISC./1156/2021 341,342,323,307,5 A.BAIL	1	ARVIND PASWAN vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. ASHA DEVI
745.	CR. APP (SJ)/1157/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AKASH KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
746.	CR. APP (SJ)/1158/2021 U/s 14 (A) 2 of S SC/ST ACT (AB)	1	SUBHASH YADAV @ SUBHASH CHANDRA YADAV vs THE STATE OF BIHAR	DR. MANOJ KUMAR	BINAY KRISHNA
747.	CR. MISC./1159/2021 448,341,323,324,3 A.BAIL	1	DEENANATH MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. ASHA DEVI
748.	CR. MISC./1160/2021 a.bail A.BAIL	1	MAHENDRA YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. ASHA DEVI
749.	CR. APP (SJ)/1161/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VIJAY RAI @ VIJAY KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
750.	CR. APP (SJ)/1163/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BABLOO YADAV vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
751.	CR. MISC./1163/2021 147,148,149,341,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. ASHA DEVI SHAILENDRA KUMAR JHA
752.	CR. MISC./1164/2021 302,34 A.BAIL	1	NITISH RAY @ NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL SAGRIKA	A.G. ANIL KUMAR RAMESH KUMAR SINGH ASHA DEVI
753.	CR. APP (SJ)/1166/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	JOKHU CHAUHAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
754.	CR. MISC./1168/2021 30-A A.BAIL	1	MD. GALIB vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. ASHRAF ANSARI
755.	CR. MISC./1169/2021 30(a) A.BAIL	1	BIPIN KUMAR @ LAMBU vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI	A.G. ASHRAF ANSARI
756.	CR. MISC./1170/2021 30A A.BAIL	1	JITENDRA SHARMA @ JITENDRA @ BABAR SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G. ASHRAF ANSARI
757.	CR. APP (SJ)/1170/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	KEDAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI
758.	CR. APP (SJ)/1171/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	GYANTI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
759.	CR. MISC./1172/2021 147,148,149,323,3 A.BAIL	1	LALIT KUMAR SINGH vs THE STATE OF BIHAR	SHAMA SINHA	A.G. ANJU JHA BHAVENDRA JHA ASHRAF ANSARI
760.	CR. APP (SJ)/1172/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	HARENDRA KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
761.	CR. APP (SJ)/1173/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SONU OJHA @ SONU KUMAR OJHA vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	SADANAND PASWAN

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762.	CR. MISC./1173/2021 30,30(a),38(i)(ii) A.BAIL	1	GOVIND KUMAR @ GOVIND THAKUR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. ASHRAF ANSARI
763.	CR. APP (SJ)/1174/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BINOD SINGH vs THE STATE OF BIHAR	NARENDRA KUMAR	USHA KUMARI 1
764.	CR. MISC./1174/2021 341,452,323,324,3 A.BAIL	1	BHARAT SAH vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK SUMIT KUMAR	A.G BINOD KUMAR
765.	CR. APP (SJ)/1176/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHAKIL KHAN @ MD. SHAKIL KHAN vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA JYOTI	SADANAND PASWAN ARUN
766.	CR. MISC./1176/2021 a.bail A.BAIL	1	SACHCHITANAND PASWAN @ SACHIDANAND PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. BINOD KUMAR
767.	CR. APP (SJ)/1177/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	LALTU KURMI @ LALLU KURMI vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR	A.G.
768.	CR. MISC./1177/2021 392 A.BAIL	1	BHOLA KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	A.G BINOD KUMAR
769.	CR. APP (SJ)/1179/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	UPENDRA SINGH vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
770.	CR. MISC./1180/2021 30(a) A.BAIL	1	KAILU SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. BINOD KUMAR
771.	CR. APP (SJ)/1180/2021 U/S-14A(2) OF SC/ IA- 1/2021 () SC/ST ACT (AB)	1	LALIYA DEVI vs THE STATE OF BIHAR	SANDEEP JHA	A.G.
772.	CR. MISC./1181/2021 376-D, A.BAIL	1	SHAVAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G BINOD KUMAR
773.	CR. APP (SJ)/1182/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	GANESH SINGH vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
774.	CR. MISC./1182/2021 147,148,149,307,3 A.BAIL	1	AYODHYA SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G MANISH KUMAR SINGH ARJUN PRASAD BINOD KUMAR
775.	CR. MISC./1183/2021 30-A A.BAIL	1	PAWAN MAHTO @ PAWAN KUMAR vs THE STATE OF BIHAR	RAKESH RANJAN	A.G BINOD KUMAR
776.	CR. APP (SJ)/1184/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	JHUNNA YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
777.	CR. MISC./1187/2021 467,468,472,473,4 A.BAIL	1	VIMAL DEVI @ SUNAINA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G BINOD KUMAR
778.	CR. APP (SJ)/1187/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	ALAUDDIN MIAN @ ALLAUDDIN KHAN @ MD. ALLAUDDIN vs THE STATE OF BIHAR	TABISH SHARFUDDIN	A.G.
779.	CR. MISC./1188/2021 143,447,341,323,3 A.BAIL	1	BIN MAHTO vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G BINOD KUMAR
780.	CR. APP (SJ)/1191/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	ARUN SINGH vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
781.	CR. MISC./1191/2021 anticipatory bail A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	ONKAR NATH PANCHANAND KUMAR	A.G BINOD KUMAR
782.	CR. MISC./1192/2021 30A A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G BRAJ KISHORE PD.(APP)
783.	CR. APP (SJ)/1193/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MD. MOBIN @ MD. MOVIN vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
784.	CR. MISC./1195/2021 341,323,324,307,3 A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G AJAY KUMAR TIWARY BRAJ KISHORE PD.(APP)



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785.	CR. MISC./1199/2021 147,447,341,323,3 A.BAIL	1 PRAMILA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G ASHOK KUMAR SINGH BRAJ KISHORE PD.(APP)
786.	CR. MISC./1200/2021 anticipatory bail A.BAIL	1 NANHE MIAN @ NADEEM RAJA vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G BRAJ KISHORE PD.(APP)
787.	CR. APP (SJ)/1201/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 BALIRAM MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
788.	CR. APP (SJ)/1203/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 AJAY RAM @ AJAY KUMAR vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
789.	CR. MISC./1204/2021 498-A A.BAIL	1 DIPAK RAJ PATEL vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G BRAJENDRA NATH PANDEY
790.	CR. APP (SJ)/1204/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 NIRANJAN PRASAD SINHA vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G.
791.	CR. APP (SJ)/1205/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 ANKIT SINGH @ JHUNNU SINGH @ ANKIT KUMAR vs THE STATE OF BIHAR	ARUN KUMAR ARCHANA	A.G.
792.	CR. MISC./1207/2021 30,30A A.BAIL	1 CHANDAN SAH @ CHANDAN KUMAR vs THE STATE OF BIHAR	NASIM YAHYA	A.G BRAJENDRA NATH PANDEY
793.	CR. APP (SJ)/1207/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 JITENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
794.	CR. APP (SJ)/1210/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 BINOD PANDEY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G
795.	CR. APP (SJ)/1211/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1 MEENA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
796.	CR. MISC./1211/2021 147,148,149,341,3 A.BAIL	1 LAKSHANDEO MANDAL vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUDHARY	A.G PRAVIN KUMAR UDBHAV VAISHNAVI SINGH BRAJENDRA NATH PANDEY
797.	CR. APP (SJ)/1212/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 RAZA ANSARI @ RAJA ANSARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G
798.	CR. MISC./1212/2021 147,148,149,385,3 A.BAIL	1 BITU PRASAD @ VITU PRASAD @ ANOOP KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G DEVANAND TIWARI SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA BRAJENDRA NATH PANDEY
799.	CR. APP (SJ)/1213/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1 RAM BABU KUMAR YADAV @ RAM BABU YADAV vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
800.	CR. APP (SJ)/1214/2021 376 CR. APP(SJ)	1 JALDHAR YADAV @ JAGDHAR YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
801.	CR. APP (SJ)/1215/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 AWADHESH KUMAR SINGH @ AWADHESH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G NARESH PRASAD
802.	CR. APP (SJ)/1216/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 BIRENDRA CHAURASIA vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	BINAY KRISHNA
803.	CR. MISC./1217/2021 30(a) A.BAIL	1 NEERAJ MAHTO vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. BRAJENDRA NATH PANDEY
804.	CR. APP (SJ)/1217/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 KUNDAN KUMAR CHAUBEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G
805.	CR. APP (SJ)/1218/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 NAWAL KISHORE PATI TIWARI @ NAWAL KISHORE TIWARI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G

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806.	CR. APP (SJ)/1219/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MD. SHEKHAWAT vs THE STATE OF BIHAR	DILIP KUMAR ROY HANSRAJ APURVA KUMAR	A.G.
807.	CR. APP (SJ)/1221/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	HARI SHANKAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
808.	CR. MISC./1222/2021 120(B) A.BAIL	1	MADHUR KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G CHANDRA BHUSHAN PRASAD
809.	CR. APP (SJ)/1223/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	AWADHESH MISTRI @ RAM AWADHESH MISTRI vs THE STATE OF BIHAR	PURUSHOTAM SHARMA	A.G.
810.	CR. APP (SJ)/1224/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	GUDDU KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G.
811.	CR. MISC./1225/2021 ANTICIPATORY BAIL A.BAIL	1	GUDDU RAI vs THE STATE OF BIHAR	ANSUL	A.G. CHANDRA BHUSHAN PRASAD
812.	CR. APP (SJ)/1225/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	SONU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	SADANAND PASWAN
813.	CR. APP (SJ)/1226/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	BINOD SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
814.	CR. MISC./1226/2021 147,148,149,448,3 A.BAIL	1	BAIJNATH YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. PANKAJ KUMAR SINHA CHANDRA BHUSHAN PRASAD
815.	CR. MISC./1227/2021 406,420,34 A.BAIL	1	SUMAN CHARLIE vs THE STATE OF BIHAR	MADHAV KRISHNA	A.G. CHANDRA BHUSHAN PRASAD
816.	CR. MISC./1228/2021 341,323,147,148,3 A.BAIL	1	VINOD PANDEY vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G CHANDRA BHUSHAN PRASAD
817.	CR. MISC./1229/2021 147,148,341,142,3 A.BAIL	1	MD. SADDAM @ SADDAM vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH NAJEEB AHMAD	A.G DAMODAR PRASAD TIWARY
818.	CR. APP (SJ)/1230/2021 U/S 14A (1) OF SC SC/ST ACT (AB)	1	CHIKU YADAV @ NITISH RAJ vs THE STATE OF BIHAR	SHYAM KISHOR DAS	SADANAND PASWAN
819.	CR. APP (SJ)/1231/2021 U/s 14 A (1) of S SC/ST ACT (AB)	1	DHULLO YADAV @ BHAGIRATH YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	USHA KUMARI 1 PANKAJ KUMAR
820.	CR. MISC./1635/2021 295A, A.BAIL	1	AMIT KUMAR SINGH @ BANTI vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G TARKESHWAR NATH THAKUR
821.	CR. APP (SJ)/1636/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	UMA SHAH vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
822.	CR. APP (SJ)/1637/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	NITISH KUMAR SINGH vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	A.G.
823.	CR. MISC./1640/2021 307,324,325,354,3 A.BAIL	1	RAMUNA YADAV @ RAMUNA SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. TARKESHWAR NATH THAKUR
824.	CR. MISC./1641/2021 366A, A.BAIL	1	LALAN KUMAR PASWAN vs THE STATE OF BIHAR	RUDAL SINGH	A.G TARKESHWAR NATH THAKUR
825.	CR. APP (SJ)/1643/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	PRADIP MANDAL@ PRADIP KUMAR PRABHAKAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G
826.	CR. MISC./1643/2021 147,149,341,323,3 A.BAIL	1	LALAN KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR VERMA	A.G TARKESHWAR NATH THAKUR
827.	CR. APP (SJ)/1644/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	AVINASH KUMAR vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G
828.	CR. MISC./1644/2021 419,420 A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	SAKET GUPTA MAYANK SHEKHAR	A.G. UDAY CHAND PRASAD

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829.	CR. MISC./1645/2021 392 A.BAIL	1 BIRENDRA SHARMA @ MUKIYA SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G UDAY CHAND PRASAD
830.	CR. APP (SJ)/1647/2021 U/s14A(2) SC/ST A SC/ST ACT (AB)	1 SURENDRA SINGH vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	A.G
831.	CR. MISC./1648/2021 188,269,270,272,2 A.BAIL	1 SUNIL SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G UDAY CHAND PRASAD
832.	CR. APP (SJ)/1648/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1 ADITYA RAJ @ MITHU CHANDRAVANSI AND OTHERS vs THE STATE OF BIHAR	SUBODH KUMAR NAGENDRA KUMAR	A.G
833.	CR. MISC./1650/2021 379,411,413,34 A.BAIL	1 RAJA PASWAN vs THE STATE OF BIHAR	MITHILESH KR. ARYA NIRMAL KUMAR	A.G UDAY CHAND PRASAD
834.	CR. APP (SJ)/1650/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1 RAJKUMAR SHARMA vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G
835.	CR. APP (SJ)/1651/2021 341,323,504,307,3 SC/ST ACT (AB)	1 SANTOSH @ GUDDU SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	KUMAR SUNIL	A.G
836.	CR. MISC./1651/2021 420,406 A.BAIL	1 VIJAY KUMAR GUPTA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G. GAURI SHANKAR THAKUR UDAY CHAND PRASAD
837.	CR. MISC./1652/2021 406,420 A.BAIL	1 SHASHI RANJAN KUMAR @ SHASHI RANJAN KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G UMESH LAL VERMA
838.	CR. APP (SJ)/1652/2021 341,323,308,504,3 SC/ST ACT (AB)	1 AMIT KUMAR @ VISHKARMA vs THE STATE OF BIHAR	RUDAL SINGH	A.G
839.	CR. APP (SJ)/1654/2021 cR. aPPEAL s.j. SC/ST ACT (AB)	1 HIRA SINGH @ HIRALAL SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	A.G
840.	CR. MISC./1655/2021 323,380 A.BAIL	1 DWARIKA YADAV @ DWARIK YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G UMESH LAL VERMA
841.	CR. MISC./1656/2021 395,397 A.BAIL	1 RANJIT RAM @ RANJIT KUMAR vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. UMESH LAL VERMA
842.	CR. APP (SJ)/1658/2021 341,323,307,504 SC/ST ACT (AB)	1 JAI PRAKASH TIWARY vs THE STATE OF BIHAR	KAMLA KANT PANDEY SHEELA KUMARI PANDEY	A.G
843.	CR. APP (SJ)/1663/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 PANKAJ SAH vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
844.	CR. MISC./1665/2021 399,400,402 A.BAIL	1 MD. ARIF RAZA @ ARIF RAJA @ NASSU vs THE STATE OF BIHAR	HARISH KUMAR	A.G. UMESH LAL VERMA
845.	CR. APP (SJ)/1665/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 BIJLI RAWANI @ BIJULI RAM vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	A.G.
846.	CR. APP (SJ)/1666/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAKESH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
847.	CR. APP (SJ)/1667/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PUNYADEO SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
848.	CR. MISC./1667/2021 467,468,406,420,1 A.BAIL	1 RAJIV MODI vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G UMESH LAL VERMA
849.	CR. MISC./1668/2021 Anticipatory bail A.BAIL	1 DINA NATH TIWARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G RANJAY KUMAR PATEL VEENA KUMARI JAISWAL
850.	CR. APP (SJ)/1669/2021 U/S 14A (ii) SC/S SC/ST ACT (AB)	1 SHASHI RANJAN MAHTO @ SHASHI RANJAN KUMAR MAHTO @ VISHAL KUMAR @ VISHAL KUMAR MAHTO @ VISHAL MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
851.	CR. APP (SJ)/1670/2021 U/S 142 (A) SC/ST SC/ST ACT (AB)	1 SANJAY YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.

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852.	CR. MISC./1670/2021 341,323,324,307,5 A.BAIL	1 MD. AYAZ @ AYAZ @ HITLAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. VEENA KUMARI JAISWAL
853.	CR. MISC./1671/2021 363,366 A.BAIL	1 BINOD RAM @ BINOD KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. VEENA KUMARI JAISWAL
854.	CR. APP (SJ)/1671/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 NARAYAN BIN @ NARAYAN BIND vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G.
855.	CR. MISC./1673/2021 498(A),323,427,49 A.BAIL	1 NAGINA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. VEENA KUMARI JAISWAL
856.	CR. MISC./1675/2021 413,412,401,34 A.BAIL	1 BIPIN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. VEENA KUMARI JAISWAL
857.	CR. APP (SJ)/1675/2021 U/S 14A (2) SC/ST IA- 1/2021 () SC/ST ACT (AB)	1 SATRANJAN PATEL vs THE STATE OF BIHAR	KUMAR VEERENDRA NARAYAN	BINAY KRISHNA
858.	CR. MISC./1676/2021 30(a),34 A.BAIL	1 VIJAY KUMAR SURI @ VIJAY KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR KUNDAN KUMAR RANJEET KUMAR	A.G. YOGENDRA KUMAR SINGH
859.	CR. MISC./1677/2021 341,323,302,34 A.BAIL	1 LAXMI DEVI @ INWA DEVI @ MANWA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. VEENA KUMARI JAISWAL
860.	CR. APP (SJ)/1677/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAMESH SINGH @ RAMESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
861.	CR. APP (SJ)/1678/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SARVESH JAMADAR vs THE STATE OF BIHAR	UMESH KUMAR SINGH ANIL KUMAR SINHA	A.G.
862.	CR. APP (SJ)/1679/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MD. SHAMIM @ MD. SHAMIM AKHTAR vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
863.	CR. APP (SJ)/1680/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 PRABHU YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
864.	CR. APP (SJ)/1681/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SUBODH YADAV@SUBODH KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
865.	CR. APP (SJ)/1682/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAHUL KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
866.	CR. MISC./1685/2021 147,148,149,387,3 A.BAIL	1 RABINDRA RAY vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. RAJESH KUMAR SINHA VEENA KUMARI JAISWAL
867.	CR. APP (SJ)/1688/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 ARUN KUMAR AKELA @ ARUN PRASAD vs THE STATE OF BIHAR	PRASHANT KUMAR	BINAY KRISHNA
868.	CR. APP (SJ)/1689/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MUKESH MISHRA @ MUKESH KUMAR MISHRA vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
869.	CR. MISC./1689/2021 395 A.BAIL	1 MANISH KUMAR @ MANISH DEV vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G. VEENA KUMARI JAISWAL
870.	CR. APP (SJ)/1690/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 KARU SINGH @ PURUSHOTTAM SINGH vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	SADANAND PASWAN
871.	CR. MISC./1690/2021 379,411,34 A.BAIL	1 BASUKI MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. VEENA KUMARI JAISWAL
872.	CR. APP (SJ)/1691/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1 MD SAIFUL @ SHAMIM vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
873.	CR. MISC./1695/2021 304(B),201,34 A.BAIL	1 MANISH KUMAR @ BOBY vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. SHIVNANDAN BHARTI KALYANI SINGH VIBHAKAR KUMAR CHANDRA SEN PRASAD SINGH

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874.	CR. APP (SJ)/1697/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	ANIL MAHTO @ ANIL KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD A.G
875.	CR. APP (SJ)/1699/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONU SONKAR vs THE STATE OF BIHAR	SUBODH KUMAR A.G. NAGENDRA KUMAR
876.	CR. MISC./1700/2021 30(a)(c)(d) A.BAIL	1	UPENDRA PASWAN vs THE STATE OF BIHAR	VINOD KUMAR A.G. CHANDRA SEN PRASAD SINGH
877.	CR. MISC./1702/2021 147,148,149,447,3 A.BAIL	1	CHINTAMAN MAHTO vs THE STATE OF BIHAR	RAKESH KUMAR A.G. CHANDRA SEN PRASAD SINGH
878.	CR. APP (SJ)/1702/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MITHILESH SHARMA @ MITHLESH SHARMA vs THE STATE OF BIHAR	RAKESH SINGH A.G. MEENA SINGH SAKET KUMAR SINGH
879.	CR. APP (SJ)/1704/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SANJAY KUMAR YADAV vs THE STATE OF BIHAR	PUSHPENDRA KUMAR A.G. SINGH
880.	CR. APP (SJ)/1705/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHITRANJAN KUMAR SINGH @ CHITRANJAN SINGH vs THE STATE OF BIHAR	VAGISHA PRAGYA A.G. VACAКNAVI
881.	CR. MISC./1707/2021 30(a) A.BAIL	1	NARO SAO @ PRAMOD KUMAR vs THE STATE OF BIHAR	GANESH SHARMA A.G. CHANDRA SEN PRASAD SINGH
882.	CR. APP (SJ)/1708/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	ASLAM ANSARI @ KAILA vs THE STATE OF BIHAR	ARVIND KUMAR SINGH A.G. MUKUL JEE
883.	CR. APP (SJ)/1709/2021 U/s 14(A) SC/ST A SC/ST ACT (AB)	1	ASHOK KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO 13 A.G. ROHIT KUMAR
884.	CR. MISC./1710/2021 147,148,149,341,3 A.BAIL	1	RAHUL PANDEY @ RAHUL KUMAR PANDEY vs THE STATE OF BIHAR	AJAY KUMAR SHARMA A.G. ARUN KUMAR SINGH
885.	CR. APP (SJ)/1711/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	MOHAN MALAKAR @ AMIT MALAKAR vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
886.	CR. MISC./1711/2021 341,323,324,307,5 A.BAIL	1	VAKEEL YADAV @ VAKEEL KUMAR vs THE STATE OF BIHAR	PRAKASH MAHTO A.G. ARUN KUMAR SINGH
887.	CR. MISC./1712/2021 20,22 A.BAIL	1	DIPAK PASWAN @ DEEPAK PASWAN vs THE STATE OF BIHAR	AMARNATH JHA A.G. ARUN KUMAR SINGH
888.	CR. APP (SJ)/1712/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD A.G.
889.	CR. MISC./1713/2021 a bail A.BAIL	1	SABUJA DEVI vs THE STATE OF BIHAR	SATISH CHANDRA A.G. ARUN KUMAR SINGH BIRENDRA KUMAR
890.	CR. APP (SJ)/1713/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MITHLESH KUMAR TIWARI @ BABLU TIWARI @ MITHILESH KUMAR TIWARI vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G. SAKET KUMAR SINGH MITHILESH KUMAR SINGH
891.	CR. MISC./1715/2021 341,323,307,379,5 A.BAIL	1	URMILA DEVI vs THE STATE OF BIHAR	CHANDRA SHEKHAR A.G. ANAND ARUN KUMAR SINGH
892.	CR. APP (SJ)/1715/2021 U/s 14A SC/ST Act SC/ST ACT (AB)	1	MALHU CHAURASIA @ MALHU MAHTO vs THE STATE OF BIHAR	CHETAN KUMAR A.G. PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA
893.	CR. MISC./1716/2021 272,273 A.BAIL	1	KUNDAN @ KUNDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA A.G. NAND KUMAR
894.	CR. APP (SJ)/1716/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MD. BELAL @ BELAL AHMAD vs THE STATE OF BIHAR	MD. NURUL HODA A.G. SATISH CHANDRA MISHRA
895.	CR. MISC./1717/2021 272,273,120B,34, A.BAIL	1	SUJIT KUMAR vs THE STATE OF BIHAR	RAJU KUMAR A.G. NAND KUMAR
896.	CR. APP (SJ)/1717/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	GULO MANDAL vs THE STATE OF BIHAR	AMIT KUMAR ANAND A.G.
897.	CR. APP (SJ)/1718/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	JOYTI KUMARI @ JYOTI vs THE STATE OF BIHAR	ANIRUDH KUMAR A.G. SINHA SANTOSH KUMAR

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898.	CR. APP (SJ)/1719/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 NAUSHAD AKHTAR vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
899.	CR. MISC./1719/2021 341,342,323,324,3 A.BAIL	1 KAMINI DEVI SINGH @ KAMINI SINGH vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G NAND KUMAR
900.	CR. APP (SJ)/1720/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 INDU KUMARI @ INDU DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
901.	CR. MISC./1720/2021 272,273 A.BAIL	1 AMRESH KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G NAND KUMAR
902.	CR. MISC./1721/2021 413,414,279,337,3 A.BAIL	1 SIMANT KUMAR SINGH @ SIMANT SINGH @ CHHOTU vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G NAND KUMAR
903.	CR. MISC./1723/2021 498A,494,341,323, A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G HUMAYOU AHMAD KHAN
904.	CR. APP (SJ)/1725/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SUNITA DEVI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G
905.	CR. MISC./1726/2021 apprehension of a A.BAIL	1 ARUN MANJHI @ ARUN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR PANKJESH SHARMA	A.G HUMAYOU AHMAD KHAN
906.	CR. APP (SJ)/1727/2021 U/S 14A (1) SC/ST SC/ST ACT (AB)	1 PRAVEEN KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G
907.	CR. MISC./1728/2021 498A, A.BAIL	1 SAGAN LAL CHAUDHARY vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G HUMAYOU AHMAD KHAN
908.	CR. APP (SJ)/1728/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAHUL GUPTA @ RAHUL KUMAR GUPTA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
909.	CR. APP (SJ)/1730/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MATHURA PAL vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	BINAY KRISHNA
910.	CR. APP (SJ)/1731/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1 RAKESH PATEL vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	USHA KUMARI 1
911.	CR. APP (SJ)/1732/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAM KHELAWAN SAH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
912.	CR. MISC./1733/2021 363,366(A),34 A.BAIL	1 SAHEB MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. HUMAYOU AHMAD KHAN
913.	CR. APP (SJ)/1738/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 BASANTI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
914.	CR. APP (SJ)/1739/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MANOJ TIWARI @ V.I.P. TIWARI vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
915.	CR. APP (SJ)/1740/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SRIRAM OJHA @ SHIV RAM OJHA vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
916.	CR. APP (SJ)/1741/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MITHLESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
917.	CR. APP (SJ)/1742/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 AWDHESH YADAV @ AWDHESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
918.	CR. MISC./1743/2021 498A,34, A.BAIL	1 VANDANA DEVI vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G HUMAYOU AHMAD KHAN
919.	CR. APP (SJ)/1743/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 ANISHUL MEYA @ ANISHUL HAQE vs THE STATE OF BIHAR	SUDHIR KUMAR TIWARY	A.G.

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920.	CR. MISC./2468/2021 anticipatory bail A.BAIL	1 ANUJ KUMAR vs THE STATE OF BIHAR	ANSUL ANUJ KUMAR	A.G RAM SUMIRAN RAI
921.	CR. MISC./2469/2021 anticipatory bail A.BAIL	1 SRIMATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G RAM SUMIRAN RAI
922.	CR. MISC./2470/2021 22,B A.BAIL	1 ANWARA BIBI@ ANOWARA BIBI vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G MD. ASLAM ANSARI
923.	CR. MISC./2472/2021 341,323,324,307,3 A.BAIL	1 RADHESHYAM SHARMA vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	A.G. MD. ASLAM ANSARI
924.	CR. MISC./2474/2021 341,323,307,34 A.BAIL	1 VIKRANT KUMAR @ BIKRANT KUMAR vs THE STATE OF BIHAR	PREM KUMAR PASWAN	A.G. MD. ASLAM ANSARI
925.	CR. MISC./2475/2021 147,149,291,341,3 A.BAIL	1 KUNDAN SINGH @ KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH BIMLENDU SHEKHER THAKUR	A.G MD. ASLAM ANSARI
926.	CR. MISC./2476/2021 30(a) A.BAIL	1 VIMLESH KUMAR SINGH @ BIMLESH SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH MADHULATA SINGH	A.G. MD. ASLAM ANSARI
927.	CR. MISC./2477/2021 anticipatory bail A.BAIL	1 JAWAHAR DHOBI @ JAWAHIR DHOBI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G AJAY KUMAR JHA
928.	CR. MISC./2480/2021 302,201,34 A.BAIL	1 BHULAI YADAV vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G AJAY KUMAR JHA
929.	CR. MISC./2481/2021 304(B),34 A.BAIL	1 MUNNI KHATOON vs THE STATE OF BIHAR	AJAY KUMAR BINIT KUMAR	A.G. AJAY KUMAR JHA
930.	CR. MISC./2482/2021 30(a) A.BAIL	1 RANJAN YADAV @ RANJAN KUMAR YADAV vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. AJAY KUMAR JHA
931.	CR. MISC./2483/2021 37(b)(c) A.BAIL	1 SANOJ KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. AJAY KUMAR JHA
932.	CR. MISC./2486/2021 147,148,149,447,4 A.BAIL	1 AHMAD @ AHMAD HUSSAIN vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G. PARMANAND KUMAR
933.	CR. MISC./2489/2021 30A A.BAIL	1 SANJAY KUMAR MAHTO vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. PARMANAND KUMAR
934.	CR. MISC./2490/2021 147,148,149,323,3 A.BAIL	1 SHYAM SUNDER PANDEY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G PARMANAND KUMAR
935.	CR. MISC./2491/2021 8 A.BAIL	1 LALJI CHOUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. PARMANAND KUMAR
936.	CR. MISC./2492/2021 147,148,149,341,3 A.BAIL	1 ALOK KUMAR @ ALOK RAI @ ALOK KUMAR YADAV vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. RAJA RAM RAI BANDANA SINGH PARMANAND KUMAR
937.	CR. MISC./2493/2021 147,148,149,323,3 A.BAIL	1 BHULO YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G AKBAR ALI
938.	CR. MISC./2499/2021 a.bail A.BAIL	1 YASHWANT KUMAR PRASAD vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G AKBAR ALI
939.	CR. MISC./2500/2021 30(A) A.BAIL	1 UDAY KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G
940.	CR. MISC./2504/2021 498-A,380,34 A.BAIL	1 SUNIL KUMAR SAH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G SANJAY KUMAR SHARMA KASHYAP KAUSHAL AMITESH KUMAR
941.	CR. MISC./2512/2021 anticipatory bail A.BAIL	1 BHOLA MANJHI @ BHOLA KUMAR @ SUJIT KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ MITHILESH KUMAR	A.G AMITESH KUMAR
942.	CR. MISC./2515/2021 147,149,341,323,3 A.BAIL	1 KRISHNA MANJHI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G AMITESH KUMAR
943.	CR. MISC./2516/2021 341,323,307,387,5 A.BAIL	1 ASHOK MAHATO @ ASHOK KUMAR MAHATO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. AMITESH KUMAR
944.	CR. MISC./2517/2021 366(A) A.BAIL	1 ANUP KUMAR vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G. ANAND MOHAN PRASAD MEHTA

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945.	CR. MISC./2519/2021 304(B),201,34 A.BAIL	1 RAMAWATI DEVI vs THE STATE OF BIHAR	MADHURENDRA KUMAR A.G ANAND MOHAN PRASAD MEHTA
946.	CR. MISC./2524/2021 341,323,498(A),49 A.BAIL	1 MADHU KUMARI vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. ANAND MOHAN PRASAD MEHTA
947.	CR. MISC./2528/2021 341,323,498A,504, A.BAIL	1 MINA DEVI vs THE STATE OF BIHAR	AMIT KASHYAP PALLAVI LALA AJAY KUMAR SINGH A.G. ANAND MOHAN PRASAD MEHTA
948.	CR. MISC./2529/2021 30(a) A.BAIL	1 SURESH YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD A.G. ANAND MOHAN PRASAD MEHTA
949.	CR. MISC./2530/2021 147,148,149,341,3 A.BAIL	1 BILASH SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR A.G. ATUL CHANDRA
950.	CR. MISC./2531/2021 406,409,506,120(B A.BAIL	1 KRIPA SHANKAR SINGH vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU UPENDRA MISHRA A.G. ATUL CHANDRA
951.	CR. MISC./2533/2021 147,148,341,323,3 A.BAIL	1 SAGAR KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR A.G. ATUL CHANDRA
952.	CR. MISC./2534/2021 147,149,323,341,3 A.BAIL	1 PAPPU QURASHI @ PAPPU KORASHI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA A.G. VINOD KUMAR ATUL CHANDRA
953.	CR. MISC./2535/2021 384,385,386,504,5 A.BAIL	1 JAY PRAKASH SHARMA @ JAY PRAKASH KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR JHA A.G. ATUL CHANDRA
954.	CR. MISC./2538/2021 420,406 A.BAIL	1 KRISHNA MURARI SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY A.G. BAL MUKUND PRASAD SINHA
955.	CR. MISC./2542/2021 anticipatory bail A.BAIL	1 RAJNANDAN KUMAR @ RAJOO @ RAJNADAN KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH A.G. BAL MUKUND PRASAD SINHA
956.	CR. MISC./2546/2021 498(A),323,406,30 A.BAIL	1 AJAY PRASAD CHAURASIA @ AJAY KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR A.G. BAL MUKUND PRASAD SINHA
957.	CR. MISC./2553/2021 Anticipatory bail A.BAIL	1 DHARMENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR A.G. BAL MUKUND PRASAD SINHA
958.	CR. MISC./2561/2021 341,323,498(A),34 A.BAIL	1 ATAUR RAHMAN @ ATAUR RAMAN @ MD ATAUR RAAHMAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR A.G. BHANU PRATAP SINGH
959.	CR. MISC./2562/2021 30-A-D A.BAIL	1 MINTA DEVI vs THE STATE OF BIHAR	VINOD KUMAR RAGIV KUMAR BINDESWARI SINGH A.G. BHANU PRATAP SINGH
960.	CR. MISC./2563/2021 302,201,34 A.BAIL	1 SANTOSH KUMAR @ SANTOSH PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2 A.G. BHANU PRATAP SINGH
961.	CR. MISC./2566/2021 341,323,307,379,5 A.BAIL	1 PRASHANT KUMAR @ MINTU THAKUR @ MANTU THAKUR vs THE STATE OF BIHAR	ARUN KUMAR JITENDRA KUMAR BHARTI A.G. BHANU PRATAP SINGH
962.	CR. MISC./2569/2021 8-15-C,25,29 A.BAIL	1 AKBAR ANSARI @ AKBAR ALI @ MD AKBAR ALI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH A.G. BHARAT LAL
963.	CR. MISC./2570/2021 342,376,504,341,5 A.BAIL	1 RAMLIL PASWAN vs THE STATE OF BIHAR	VIJAY ANAND A.G. BHARAT LAL
964.	CR. MISC./2574/2021 147,148,149,341,3 A.BAIL	1 BINOD YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 A.G. BHARAT LAL
965.	CR. MISC./2576/2021 147,148,149,341,3 A.BAIL	1 ABDUL GAFUR vs THE STATE OF BIHAR	MUKESH KUMAR RANA A.G. BHARAT LAL
966.	CR. MISC./2578/2021 447,341,323,504,5 A.BAIL	1 SURESH MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA A.G. BHARAT LAL
967.	CR. MISC./2584/2021 30(a),38(1) A.BAIL	1 SUDHANSHU KUMAR @ SUDHANSHU KR. SHARMA vs THE STATE OF BIHAR	AMRENDRA KUMAR A.G. BINOD KUMAR
968.	CR. MISC./2585/2021 341,323,498A,504, A.BAIL	1 MD GULFARAJ ANSARI @ GULFARAJ ANSARI vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI A.G. BINOD KUMAR
969.	CR. MISC./2586/2021 420,34 A.BAIL	1 MAZHARUL QUADARI vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW AMRENDRA KUMAR SHRIVASTAWA A.G. BINOD KUMAR



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970.	CR. MISC./2588/2021 307,34 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR VIKAS KUMAR SHARMA	BINOD KUMAR
971.	CR. MISC./2590/2021 147,341,323,324,3 A.BAIL	1	BHOLA SAH @ RAM ASHISH SAH @ RAMASHISH SAH vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G. BINOD KUMAR ASHOK KUMAR JHA
972.	CR. MISC./2592/2021 341,323,325,307,4 A.BAIL	2	SANTOSH PANDEY @ SANTOS PANDA vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. BISHWESHWAR RAM
973.	CR. MISC./2597/2021 147,149,341,323,3 A.BAIL	1	BHARAT RAM vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G. BINOD KUMAR BISHWESHWAR RAM
974.	CR. MISC./2598/2021 30A A.BAIL	1	NANDAN KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G. BISHWESHWAR RAM
975.	CR. MISC./2601/2021 147,148,149,323,3 A.BAIL	1	KANHAIYA PATHAK vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. DILIP KUMAR NO. 1
976.	CR. MISC./2602/2021 272,273,379,413,4 A.BAIL	1	GAUTAM KUMAR @ GAUTAM KUMAR SINHA vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. DILIP KUMAR NO. 1
977.	CR. MISC./2603/2021 147,148,149,323,3 A.BAIL	1	NITYANAND SINGH vs THE STATE OF BIHAR	SURENDRA PRASAD SINGH	A.G. DILIP KUMAR NO. 1
978.	CR. MISC./2604/2021 30-A A.BAIL	1	GOLU GIRI @ PREM GIRI vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G. DILIP KUMAR NO. 1
979.	CR. MISC./2605/2021 147,148,149,341,3 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G. DILIP KUMAR NO. 1
980.	CR. MISC./2606/2021 Cr. Misc s.j. a b A.BAIL	1	MD. ZAKIR HUSEN @ MD. ZAKIR HUSAIN vs THE STATE OF BIHAR	ADITYA NATH PANDEY	A.G. DINESH SINGH
981.	CR. MISC./2607/2021 Anticipatory bail A.BAIL	1	NAGENDRA MAHTO vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G. DINESH SINGH
982.	CR. MISC./2608/2021 147,148,149,188,2 A.BAIL	1	CHANDESHWAR MAHTO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. DINESH SINGH
983.	CR. MISC./2610/2021 147,148,149,323,3 A.BAIL	1	KHUBAL CHAUHAN vs THE STATE OF BIHAR	ARJUN PRASAD	A.G. DINESH SINGH
984.	CR. MISC./2611/2021 498(A),384,326(B) A.BAIL	1	SANTOSH KUMAR PANDEY @ SANTOSH PANDEY vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. DINESH SINGH
985.	CR. MISC./2612/2021 anticipatory bail A.BAIL	1	SONI DEVI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. DR. INDIWAR KUMARI
986.	CR. MISC./2618/2021 147,148,341,323,3 A.BAIL	1	BHUSHAN THAKUR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G. DR. INDIWAR KUMARI
987.	CR. MISC./2619/2021 30(a),37(c) A.BAIL	1	MANTI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. DR. INDIWAR KUMARI
988.	CR. MISC./2630/2021 147,148,149,323,3 A.BAIL	1	PRINCE @ MD. PRINCE vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G. DR. INDIWAR KUMARI
989.	CR. MISC./2633/2021 anticipatory bail A.BAIL	1	VIKKI SAH vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G. INDU KUMARI SRIVASTAVA
990.	CR. MISC./2634/2021 498(A) A.BAIL	1	MD. IMTIYAZ @ IMTIYAJ @ MD. IMTIYAJ ALAM vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G. INDU KUMARI SRIVASTAVA
991.	CR. MISC./2635/2021 302,34 A.BAIL	1	SHANKAR YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. INDU KUMARI SRIVASTAVA
992.	CR. MISC./2638/2021 413,414,467,468,4 A.BAIL	1	GOPAL AGRAWAL vs THE STATE OF BIHAR	PRIYA GUPTA MOHIT AGARWAL	A.G. INDU KUMARI SRIVASTAVA
993.	CR. MISC./2641/2021 341,323,307,504,3 A.BAIL	1	SHARWAN MAHTO @ DALOO MAHTO@ LALOO MAHTO @ SHARVAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. INDU KUMARI SRIVASTAVA
994.	CR. MISC./2648/2021 341,324,307,333,3 A.BAIL	1	RUKHSAR KHATOON @ RUKSAR KHATOON vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. JHARKHANDI UPADHYAY
995.	CR. MISC./2652/2021 324,307,120B,34 A.BAIL	1	PANKAJ CHOUDHARY vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR	A.G. JHARKHANDI UPADHYAY
996.	CR. MISC./2655/2021 341,323,307,504,5 A.BAIL	1	CHITRANJAN CHOUDHARY @ CHITRANJAN SINGH vs THE STATE OF BIHAR	NAGENDRA KUMAR INDRADEO PRASAD	A.G. CHHOTE LAL MISHRA JHARKHANDI UPADHYAY

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997.	CR. MISC./2657/2021 498A A.BAIL	1	ROHIT KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. JHARKHANDI UPADHYAY
998.	CR. MISC./2659/2021 414,272,273 A.BAIL	1	GUTAR YADAV @ GHUTAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. JHARKHANDI UPADHYAY
999.	CR. MISC./2664/2021 302,34 A.BAIL	1	LEELA DEVI @ LILA DEVI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G. KALYAN SHANKAR
1000.	CR. MISC./2666/2021 147,149,341,323,3 A.BAIL	1	NARESH RAM vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. NITYA NAND NEERAJ KALYAN SHANKAR
1001.	CR. MISC./2671/2021 341,323,307,379,5 A.BAIL	1	MANOJ BHAGAT @ MANOJ KUMAR AND OTHERS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. KALYAN SHANKAR
1002.	CR. MISC./2672/2021 341,323,307,34 A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G. KALYAN SHANKAR
1003.	CR. MISC./2673/2021 406,409,420,34 A.BAIL	1	PUSHPA DEVI vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G. KALYAN SHANKAR
1004.	CR. MISC./2677/2021 Anticipatory bail A.BAIL	1	RAVINDRA YADAV @ RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G. LAKSHMI KANT SHARMA AKSHAY LAL PRASAD APURVA KUMAR
1005.	CR. MISC./2678/2021 30A, A.BAIL	1	UPENDRA CHAUDHARY @ GEDA CHAUDHARY vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. LAKSHMI KANT SHARMA
1006.	CR. MISC./2680/2021 120(B) A.BAIL	1	RAJBALI KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. LAKSHMI KANT SHARMA
1007.	CR. MISC./2681/2021 Anticipatory bail A.BAIL	1	SUNDAR DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. LAKSHMI KANT SHARMA
1008.	CR. MISC./2683/2021 147,149,341,323,3 A.BAIL	1	CHULHAI DAS vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G. LAKSHMI KANT SHARMA
1009.	CR. MISC./2684/2021 306,34 A.BAIL	1	SIDDHI SINHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SACHIDA NAND RAI MD. MATLOOB RAB
1010.	CR. MISC./2685/2021 147,149,186,342,3 A.BAIL	1	RAKESH YADAV @ BIRBAL YADAV vs THE STATE OF BIHAR	SAKET GUPTA	A.G. MD. MATLOOB RAB
1011.	CR. MISC./2686/2021 ANTICIPATORY BAIL A.BAIL	1	LALLAN MANJHI vs THE STATE OF BIHAR	PARAS NATH	A.G. MD. MATLOOB RAB
1012.	CR. MISC./2689/2021 30(a) A.BAIL	1	SUNIL SAH vs THE STATE OF BIHAR	BINAY KUMAR	A.G. MD. MATLOOB RAB
1013.	CR. MISC./2691/2021 anticipatory bail A.BAIL	1	SANTOSH KUMAR KARN vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G. MD. MATLOOB RAB
1014.	CR. MISC./2698/2021 376, A.BAIL	1	KUMAR SUSHANT vs THE STATE OF BIHAR	KUMAR RAJEEV	A.G. MD. MUSHTAQUE ALAM
1015.	CR. MISC./2704/2021 414,153,295,295(A A.BAIL	1	SK. AHSAN vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G. MD. MUSHTAQUE ALAM
1016.	CR. MISC./2705/2021 30(a) A.BAIL	1	APPU @ APPU KAHAR @ VIKASH KAHAR @ VIKASH KUMAR @ VIKASH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G. MUKESHWAR DAYAL
1017.	CR. MISC./2706/2021 anticipatory bail A.BAIL	1	UPENDRA SAH @ O.P. SAH vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G. MUKESHWAR DAYAL
1018.	CR. MISC./2707/2021 30(A) A.BAIL	1	VIDYA CHOUDHARY @ VIDYA SAGAR CHOUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. MUKESHWAR DAYAL
1019.	CR. MISC./2708/2021 Anticipatory bail A.BAIL	1	RAJ KUMAR SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. MUKESHWAR DAYAL
1020.	CR. MISC./3591/2021 302,34 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1021.	CR. MISC./3595/2021 304(B),34 A.BAIL	1	PANAMA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1022.	CR. MISC./3598/2021 Anticipatory bail A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.

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1023. CR. MISC./3601/2021 341,323,324,307,5 A.BAIL	1 KAMTA PRASAD @ KAMTA YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
1024. CR. MISC./3606/2021 302 A.BAIL	1 BABITA KUMARI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1025. CR. MISC./3608/2021 419,420,467,468,3 A.BAIL	1 ADITYA KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR NIRALA AMAR NATH YADAV	A.G.
1026. CR. MISC./3609/2021 30A A.BAIL	1 RAM LAL CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1027. CR. MISC./3613/2021 30A A.BAIL	1 SHYAMLI SHAHDEO vs THE STATE OF BIHAR	SANJAY SINHA KRISHNA MURTI SINGH	A.G.
1028. CR. MISC./3616/2021 30A,32-1,41-1,41- A.BAIL	1 UPENDRA KUMAR GUPTA vs THE STATE OF BIHAR	KAMESHWAR SINGH	A.G.
1029. CR. MISC./3620/2021 147,149,341,323,3 A.BAIL	1 CHANDAN YADAV vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
1030. CR. MISC./3622/2021 272 A.BAIL	1 MAHENDRA PANJIYAR vs THE STATE OF BIHAR	RAKESH KUMAR JHA RATAN KUMAR KUMAR	A.G.
1031. CR. MISC./3624/2021 120(B),147,148,14 A.BAIL	1 SANOJ SAHNI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
1032. CR. MISC./3626/2021 323,341,307,504,5 A.BAIL	1 SUBHASH YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1033. CR. MISC./3627/2021 341,323,307,354(A A.BAIL	1 SANTOSH VISWAKARMA @ SANTOSH KR. SHARMA vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
1034. CR. MISC./3630/2021 304(B),34 A.BAIL	1 CHANCHAL KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1035. CR. MISC./3632/2021 302,328,34 A.BAIL	1 BIMLA DEVI vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1036. CR. MISC./3634/2021 341,323,308,325,3 A.BAIL	1 INDRAEO MAHTO vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
1037. CR. MISC./3636/2021 30(a) A.BAIL	1 BIMLA DEVI vs THE STATE OF BIHAR	BAIDYA NATH THAKUR PRAMOD KUMAR PRASAD SINGH	A.G.
1038. CR. MISC./3637/2021 341,323,324,307,5 A.BAIL	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
1039. CR. MISC./3638/2021 363,366 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1040. CR. MISC./3640/2021 406,420,120(B) A.BAIL	1 VIKRANT KUMAR vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G.
1041. CR. MISC./3641/2021 147,149,323,324,3 A.BAIL	1 MD. SADDAM vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR, TARIQUE SHAMIM	A.G. DINESH JHA
1042. CR. MISC./3642/2021 147,148,149,341,3 A.BAIL	1 VINOD YADAV vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
1043. CR. MISC./3643/2021 30(a) A.BAIL	1 HIRAMAN CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR	A.G.
1044. CR. MISC./3644/2021 498,A A.BAIL	1 RAJU KUMAR RANJAN @ RAJU KUMAR RANJANI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1045. CR. MISC./3645/2021 414,420,467,468 A.BAIL	1 BABULOO SINGH @ BABLOO SINGH @SHASHI BHUSAN SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1046. CR. MISC./3651/2021 147,149,341,323,3 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
1047. CR. MISC./3653/2021 147,427,379,506,3 A.BAIL	1 BHARAT SAHANI vs THE STAE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1048. CR. MISC./3655/2021 272,273,34 A.BAIL	1 RAUSHAN JHA @ ASHWANIKANT JHA vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	A.G.
1049. CR. MISC./3656/2021 341,342,323,302,3 A.BAIL	1 SANJAY SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.

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1050. CR. MISC./3657/2021 147,148,149,341,3 A.BAIL	1 SONU SINGH @ CHANDU SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
1051. CR. MISC./3660/2021 7 A.BAIL	1 DINESH MANJHI vs THE STATE OF BIHAR	ANUJ KUMAR SHRIVASTAVA RAJ SHEKHAR	A.G.
1052. CR. MISC./3662/2021 Anticipatory bai A.BAIL	1 SEKH HAKIMUDDIN vs THE STATE OF BIHAR	RAMANUJ TIWARY REWTI KANT RAMAN	A.G.
1053. CR. MISC./3664/2021 147,148,149,324,3 A.BAIL	1 NIKKI DEVI vs THE STATE OF BIHAR	UDAY KUMAR SANJAY KUMAR SINGH	A.G. NIHAR NANDAN AMBASTA ASHOK KUMAR
1054. CR. MISC./3665/2021 30A A.BAIL	1 VIVEK KUMAR RAI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK CHANDRA	A.G.
1055. CR. MISC./3666/2021 bail A.BAIL	1 MD. MARUF vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAКNAVI	A.G.
1056. CR. MISC./3670/2021 147,148,149,302, A.BAIL	1 BIBHISHAN YADAV @ BIBHISHAN KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
1057. CR. MISC./3671/2021 147,148,149,448,3 A.BAIL	1 DINESH PATHAK vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1058. CR. MISC./3673/2021 354(A),354(D),506 A.BAIL	1 HARE KRISHNA SHARMA vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1059. CR. MISC./3675/2021 420,467,468,471,1 A.BAIL	1 RAM NARAYAN RAM vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR PATNA	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
1060. CR. MISC./3676/2021 341,323,325,307,3 A.BAIL	1 SAMRI DEVI vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
1061. CR. MISC./3677/2021 147,148,149,341,3 A.BAIL	1 RAJA SAH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1062. CR. MISC./3678/2021 147,148,149,341,3 A.BAIL	1 RAMAKANT PASWAN vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1063. CR. MISC./3680/2021 anticipatory bail A.BAIL	1 TUNTUN PASWAN AND ORS vs THE STATE OF BIHAR	SYED ASFAR ALAM ANJUM PERVEEN SYED ARSHAD ALAM	A.G.
1064. CR. MISC./3681/2021 279,337,338,332,3 A.BAIL	1 LALA SHAH @ EKRAM AHMAD vs THE STATE OF BIHAR	PARWEJ KHAN	A.G.
1065. CR. MISC./3682/2021 304B,201,34 A.BAIL	1 RANIYA DEVI vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G.
1066. CR. MISC./3684/2021 467,468,406,420,1 A.BAIL	1 ANIL KUMAR AGRAWAL vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G.
1067. CR. MISC./3687/2021 307,379,147,341,3 A.BAIL	1 RANJIT KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1068. CR. MISC./3689/2021 341,323,307,504,3 A.BAIL	1 CHHABILAL YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR	A.G.
1069. CR. MISC./3690/2021 7 A.BAIL	1 SHEOJI SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1070. CR. MISC./3692/2021 341,323,498(A),30 A.BAIL	1 SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G. CHANDRA MOHAN JHA RANDHIR KUMAR NO.1
1071. CR. MISC./3693/2021 147,148,149,323,3 A.BAIL	1 SURESH RAM vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
1072. CR. MISC./3697/2021 147,341,447,324,3 A.BAIL	1 MOHAN SINGH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1073. CR. MISC./3698/2021 for erecting wall A.BAIL	1 SATAN PANDIT vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1074. CR. MISC./3699/2021 147,149,341,323,3 A.BAIL	1 VIDYA SAGAR DUBEY AND ORS vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G.
1075. CR. MISC./3703/2021 413,414,286 A.BAIL	1 RAVI KUMAR SAHANI vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
1076. CR. MISC./3704/2021 20,22 A.BAIL	1 SHEO NANDAN YADAV @ SHIV NANDAN YADAV vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.
1077. CR. MISC./3705/2021 188,147,149,341,2 A.BAIL	1 AJAY THAKUR @ AJAY KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.

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1078. CR. MISC./3706/2021 379,420,411 A.BAIL	1 ASHOK RAI vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
1079. CR. MISC./3709/2021 Anticipatory bail A.BAIL	1 ABDUS SALAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1080. CR. MISC./3710/2021 30(a) A.BAIL	1 SHAILESH YADAV @ SHAILESH KUMAR YADAV vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
1081. CR. MISC./3711/2021 Cr. misc. a. Bail A.BAIL	1 GOPAL PODDAR @ GOPPAL KUMAR PODDAR vs THE STATE OF BIHAR	ADITYA NATH PANDEY	A.G.
1082. CR. MISC./3712/2021 341,323,337,307,4 A.BAIL	1 DABBU TANTI @ LADDU KUMAR TANTI vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
1083. CR. MISC./3713/2021 341,323,324,325,3 A.BAIL	1 RATNESH RAI @ RATNESH KUMAR vs THE STATE OF BIHAR	SANJAY SINGH	A.G.
1084. CR. MISC./3714/2021 341,323,307,504,3 A.BAIL	1 SURENDRA SINGH @ SURENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. PRASHANT KUMAR NIHAR NANDAN AMBASTA
1085. CR. MISC./3718/2021 409,419,420,414,1 A.BAIL	1 VIKASH KUMAR ALIAS VIKASH KUMAR SINGH ALIAS CHUNMUN vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
1086. CR. MISC./3719/2021 323,379,498A,504, A.BAIL	1 GANGADHAR KUMAR BHAGAT vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
1087. CR. MISC./3721/2021 341,323,324,307,3 A.BAIL	1 BALINDAR CHAUHAN @ BALINDRA CHAUHAN vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G. SUBODH KUMAR
1088. CR. MISC./3722/2021 CRIMINAL MISC A.BAIL	1 BABLI KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. SANTOSH KUMAR DEEPAK
1089. CR. MISC./3723/2021 409,419,420,414,1 A.BAIL	1 UPENDRA JAISWAL vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1090. CR. MISC./3727/2021 30(a) A.BAIL	1 SHASHI MAHTO@SHASHI KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1091. CR. MISC./3729/2021 CRIMINAL CASE A.BAIL	1 UPENDRA SINGH @ UPENDRA KUMAR KUSHWAHA vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
1092. CR. MISC./3730/2021 anticipatory bail A.BAIL	1 AFSAR @ AFSAR ANSARI vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.
1093. CR. MISC./3731/2021 341,448,323,337,3 A.BAIL	1 SHIV SAO @ SHIV KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1094. CR. MISC./3732/2021 341,323,379,504,4 A.BAIL	1 SHIVA DAS vs THE STATE OF BIHAR	NAVENDU KUMAR	A.G.
1095. CR. MISC./3734/2021 365,366/34 A.BAIL	1 RAJU vs THE STATE OF BIHAR	DHRAMVEER	A.G.
1096. CR. MISC./3735/2021 30A A.BAIL	1 PINTU YADAV @ PINTU KUMAR vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	A.G.
1097. CR. MISC./3736/2021 7 A.BAIL	1 MD MUMTAZ AHMAD @ SYED MUMTAZ AHMAD vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	A.G.
1098. CR. MISC./3737/2021 30-a A.BAIL	1 SANTOSH KUMAR CHOUDHARY @ SANTOSH KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY SHAILENDRA KUMAR BHARTI	A.G.
1099. CR. MISC./3738/2021 341,323,307,427,5 A.BAIL	1 HARIOM KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G. AJAY KUMAR SINHA
1100. CR. MISC./3739/2021 147,148,149,341,3 A.BAIL	1 RAVI KUMAR@CHUNCHUN vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G.
1101. CR. MISC./3741/2021 272,273,34 A.BAIL	1 PASHUPATI THAKUR vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
1102. CR. MISC./3743/2021 302,34 A.BAIL	1 MD. MUSTAK @ SHEK MOSTAK @ SEKH MUSTAK vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1103. CR. MISC./3744/2021 498A,304B,120B,36 A.BAIL	1 NASHRA KHATOON @ JULIE vs THE STATE OF BIHAR	N. A. SHAMSI	A.G.
1104. CR. MISC./3747/2021 30(a) A.BAIL	1 SURENDRA PRASAD @ SURENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.

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1105. CR. MISC./3748/2021 498A, A.BAIL	1 UMSHAID VOSTA @ MD.UMSHAID VOSTA @ MD. UMSAID ALI @ BOSTA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1106. CR. MISC./3749/2021 341,323,379,307,3 A.BAIL	1 SANJAY RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1107. CR. MISC./3750/2021 341,323,324,325,3 A.BAIL	1 BALI BIN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1108. CR. MISC./3754/2021 341,323,307,326,5 A.BAIL	1 YASMIN BEGAM @ YASMIN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
1109. CR. MISC./3755/2021 341,323,324,325,3 A.BAIL	1 RABINDRA SINGH vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH	A.G.
1110. CR. MISC./3756/2021 302,201,34 A.BAIL	1 MUNNA KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	A.G.
1111. CR. MISC./3759/2021 341,323,325,504,5 A.BAIL	1 MD. MUKHTAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEP KUMAR	A.G.
1112. CR. MISC./3760/2021 363,302,201, A.BAIL	1 JUVEDA KHATOON vs THE STATE OF BIHAR	BINAY KUMAR	A.G. RAVI PRAKASH DWIVEDI RAJNI KANT
1113. CR. MISC./3761/2021 366(A) A.BAIL	1 ABHIMANYU @ MANNU @ MANNU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1114. CR. MISC./3762/2021 304(B),201,34 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
1115. CR. MISC./3763/2021 Village Politics A.BAIL	1 CHANDRA BHUSHAN YADAV @ PINKU vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1116. CR. MISC./3765/2021 341,448,323,355,3 A.BAIL	1 RAMASHRAY PAL vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1117. CR. MISC./3766/2021 341,448,323,325,3 A.BAIL	1 MATHURA YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G. AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH
1118. CR. MISC./3768/2021 anticipatory bail A.BAIL	1 MUKESH KUMAR GUPTA @ MUKESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
1119. CR. MISC./3770/2021 30(a),31(1),32(3) A.BAIL	1 PUJA SINGH vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1120. CR. MISC./4330/2021 341,323,324,325,3 A.BAIL	2 MD HAROON ANSARI @ HAROON MIYA ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1121. CR. MISC./4687/2021 341,323,307,302,5 A.BAIL	1 SHANKAR MANDAL vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. RITESH KUMAR NARAIN SINGH
1122. CR. MISC./4689/2021 147,148,149,341,3 A.BAIL	1 MD JAHANGIR ALIAS JAHANGIR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1123. CR. MISC./4695/2021 30A A.BAIL	1 MUNNA DHANGAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
1124. CR. MISC./4696/2021 272,273, A.BAIL	1 RAJIV RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
1125. CR. MISC./4699/2021 379,411,188,269,2 A.BAIL	1 MITHILESH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
1126. CR. MISC./4700/2021 341,323,504,506,4 A.BAIL	1 RAJESH KUMAR YADAV @ BAHADUR @ LAL BAHADUR SASTRI vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	A.G. UMESH KUMAR
1127. CR. MISC./4701/2021 341,323,324,307,3 A.BAIL	1 PRAMILA DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. AJAY KUMAR PANDEY
1128. CR. MISC./4705/2021 341,323,307,354,3 A.BAIL	1 SHRAWAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1129. CR. MISC./4707/2021 396 A.BAIL	1 PANKAJ KUMAR @ PANKAJ YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. SHEIKH ARKAN AHMAD

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1130. CR. MISC./4709/2021 363,364,34 A.BAIL	1 MD. TABARAK vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1131. CR. MISC./4710/2021 147,148,341,323,3 A.BAIL	1 YOGENDRA KUMAR @ JOGENDRA URAON vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
1132. CR. MISC./4715/2021 anticipatory bail A.BAIL	1 MD AJAJ @ MD EZAZ @ MD AYJAJ vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G.
1133. CR. MISC./4717/2021 302,120(B),34 A.BAIL	1 NAGESHWAR RAI @ AJAY RAI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA	A.G.
1134. CR. MISC./4719/2021 147,148,149,341,3 A.BAIL	1 KESHAV YADAV @ KESHAR YADAV @ RAM KESHWAR YADAV vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
1135. CR. MISC./4720/2021 30(a),34,36,38,41 A.BAIL	1 LALU PASI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. TAPESHWAR SHARMA
1136. CR. MISC./4723/2021 379,411 A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
1137. CR. MISC./4725/2021 147,148,149,307,3 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SURJ BANSH ROY	A.G.
1138. CR. MISC./4726/2021 341,323,504,506,3 A.BAIL	1 MADAN CHAUDHARY vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. SURAJ NARAIN YADAV NIKHILESH KUMAR MASOOM ALAM
1139. CR. MISC./4727/2021 420,467,468,471,3 A.BAIL	1 HARI SHANKAR SHARMA vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
1140. CR. MISC./4728/2021 30(a) A.BAIL	1 GARIBNATH SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1141. CR. MISC./4729/2021 341,323,324,307,4 A.BAIL	1 SUKHA PASWAN vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G. RAMESH KUMAR SINGH
1142. CR. MISC./4732/2021 307,365,34 A.BAIL	1 ARJUN RAI @ RAI ARJUN vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1143. CR. MISC./4735/2021 188,147,148,149,2 A.BAIL	1 BHUTA ANSARI vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
1144. CR. MISC./4737/2021 147,148,149,341,3 A.BAIL	1 IRSHAD ALAM @ IRSHAD MIA vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
1145. CR. MISC./4739/2021 341,323,324,307,3 A.BAIL	1 MERAJ ANSARI @ MERAJ ALAM vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G. RAJEEV RANJAN
1146. CR. MISC./4742/2021 anticipatory bail A.BAIL	1 AWADHESH GOND @ AWASHESH GOND vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G.
1147. CR. MISC./4744/2021 272,273 A.BAIL	1 RAMSWAROOP KUMAR @ RAMSWAROOP SAHNI vs THE STATE OF BIHAR	SHASHANK SHEKHAR KUMARI SHUBHAM	A.G.
1148. CR. MISC./4745/2021 376(A,B) A.BAIL	1 INDU GOPE vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1149. CR. MISC./4750/2021 50,51,9 A.BAIL	1 LALMOHAN MANDAL @ LAL MOHAN BHUIYAN vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1150. CR. MISC./4759/2021 341,323,307,504,5 A.BAIL	1 MAHABUB ANSARI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1151. CR. MISC./4760/2021 30(a) A.BAIL	1 MUNNA KAHAR vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA	A.G.
1152. CR. MISC./4761/2021 498(A),494,504,50 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. SETU PRATEEK SANJANA
1153. CR. MISC./4762/2021 354C,506 A.BAIL	1 BRIJ NANDAN PANDEY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1154. CR. MISC./4763/2021 341,323,504,506,3 A.BAIL	1 NITESH KUMAR @ NITESH RAI @ NITEH RAI @ DHELA vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
1155. CR. MISC./4765/2021 406,420,468,409,3 A.BAIL	1 SMT NIRMALA DEVI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
1156. CR. MISC./4766/2021 498(A),504,34 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	ANAND KUMAR	A.G.
1157. CR. MISC./4767/2021 341,323,307,504,5 A.BAIL	1 KHUSBU DEVI @ KHUSBU KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR SINHA PANKAJ KUMAR SINHA	A.G.

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1158. CR. MISC./4768/2021 376 A.BAIL	1 SADDAM ALI @ SADDAM HUSSAIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1159. CR. MISC./4772/2021 363,365,302,201,1 A.BAIL	1 PARWEZ ALAM @ PARVEZ ALAM vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G.
1160. CR. MISC./4774/2021 307,323,341,379,5 A.BAIL	1 MANISH KUMAR @ MANISH RAI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1161. CR. MISC./4777/2021 30A,32,41,56A,56B A.BAIL	1 GAURI SINGH vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1162. CR. MISC./4779/2021 272,273,34 A.BAIL	1 BHARAT MANDAL @ BHARAT PRASAD MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1163. CR. MISC./4780/2021 272,273 A.BAIL	1 SUNIL KUMAR SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	SATISH KUMAR AJAY KUMAR MISHRA VIJAY KUMAR	A.G.
1164. CR. MISC./4783/2021 304(B),201,34 A.BAIL	1 DHARM MUKHIA vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1165. CR. MISC./4784/2021 120(B),34 A.BAIL	1 HARI KISHORE YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1166. CR. MISC./4788/2021 420,472,489(A),(C A.BAIL	1 ADARSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1167. CR. MISC./4791/2021 30A A.BAIL	1 SHEIKH ALI RAZA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1168. CR. MISC./4792/2021 30(a) A.BAIL	1 TUNTUN BIN vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	A.G.
1169. CR. MISC./4793/2021 379,420,406,411 A.BAIL	1 SUNNI KUMAR @ GAURAV vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1170. CR. MISC./4794/2021 30A A.BAIL	1 SAKAL THAKUR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
1171. CR. MISC./4795/2021 341,323,325,307,3 A.BAIL	1 MANTU RAI vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV SHAMA SINHA SAURAV KUMAR SUMAN	A.G.
1172. CR. MISC./4797/2021 147,149,341,323,3 A.BAIL	1 BAKHORI CHAUDHARY vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1173. CR. MISC./4798/2021 457,354A A.BAIL	1 ANU KUMAR @ ANUJ KUMAR @ ANUJ vs THE STATE OF BIHAR	MANISHA PRAKASH MAHENDRA PRASAD BHARTEE	A.G.
1174. CR. MISC./4800/2021 a.bail A.BAIL	1 KEDAR MANDAL vs THE STATE OF BIHAR	AMAR PRAKASH	A.G.
1175. CR. MISC./4803/2021 323,324,325,341,4 A.BAIL	1 DINESH RAI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
1176. CR. MISC./4804/2021 341,323,307,354(B A.BAIL	1 RAM NATH TIWARI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1177. CR. MISC./4806/2021 304(B),201,34 A.BAIL	1 BHIKHANI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1178. CR. MISC./4809/2021 341,323,324,307,3 A.BAIL	1 MURTUJA HAWARI vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G.
1179. CR. MISC./4810/2021 147,148,149,307,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1180. CR. MISC./4811/2021 420,467,468,120(B A.BAIL	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	MOHAMMED ABU HAIDAR AHTASHAM ALI KHAN	A.G.
1181. CR. MISC./4813/2021 17(1),27,29,34(1) A.BAIL	1 DUKHI MAHTO vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
1182. CR. MISC./4814/2021 341,323,307,427,5 A.BAIL	1 SUNNY KUMAR @ MAYANK vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G.
1183. CR. MISC./4817/2021 406,420 A.BAIL	1 SIDHU GOPE @ SADHU GOPE @ SUDDHU GOPE vs THE STATE OF BIHAR	RAJ DULAR SAH RAGHWENDRA KUMAR PRASAD	A.G.
1184. CR. MISC./4818/2021 366,323,504,34 A.BAIL	1 MD NAJIM @ NAJIM vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G. RAM PRAWESH KUMAR RAJEEV RANJAN
1185. CR. MISC./4825/2021 147,149,448,341,3 A.BAIL	1 SABIR ANSARI vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
1186. CR. MISC./4826/2021 448,323,504,307,3 A.BAIL	1 NARENDRA SINGH vs THE STATE OF BIHAR		A.G.



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1187. CR. MISC./4828/2021 364,506,34 A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1188. CR. MISC./4831/2021 147,148,149,341,3 A.BAIL	1	PANCHAN KUMAR @ MANTU YADAV vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1189. CR. MISC./4833/2021 379,411,34 A.BAIL	1	AJIT KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
1190. CR. MISC./4834/2021 143,341,324,307,5 A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
1191. CR. MISC./4843/2021 272,273,34 A.BAIL	1	BHAIRAW SAH @BHAIRAW MUKHYA vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1192. CR. MISC./4847/2021 341,323,324,307,3 A.BAIL	1	ABBAN MIYA@ MD. ABBAN ANSARI vs THE STATE OF BIHAR	ARVIND KUMAR RANDHIR KUMAR NO.1	A.G.
1193. CR. MISC./4848/2021 ANTICIPATORY BAIL A.BAIL	1	NAUSHAD ANSARI vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
1194. CR. MISC./4849/2021 341,323,324,307,3 A.BAIL	1	MD. MARGUB @ MARGUB ALAM vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G.
1195. CR. MISC./4850/2021 395 A.BAIL	1	PARWEEN KUMAR SINTU @ PRAVEEN KUMAR SINTU @ SINTU YADAV vs THE STATE OF BIHAR	MADHU PRASUN RENU KUMARI CHANDAN KUMAR	A.G.
1196. CR. MISC./4855/2021 302,120B,34 A.BAIL	1	PAPPU MANDAL vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1197. CR. MISC./4857/2021 323,341,302,504,5 A.BAIL	1	NEERAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1198. CR. MISC./4861/2021 272,273 A.BAIL	1	AMARJEET PASWAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1199. CR. MISC./4863/2021 30A,32 A.BAIL	1	ASHISH KUMAR @ ASHISH MANDAL @ ASHISH KUMAR MANDAL vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G.
1200. CR. MISC./4874/2021 147,148,149,341,3 A.BAIL	1	RAMANUJ PRASAD @ ANUJ PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1201. CR. MISC./4878/2021 302,34 A.BAIL	1	PHULPATI DEVI @ FULPATI DEVI @ FULPATO DEVI vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	A.G.
1202. CR. MISC./4881/2021 272,273,34 A.BAIL	1	UMESH MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
1203. CR. MISC./4883/2021 bail A.BAIL	1	RENU DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
1204. CR. MISC./4890/2021 30(a) A.BAIL	1	GARIWAN MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR SANJAY PRASAD	A.G.
1205. CR. MISC./4892/2021 341,323,324,307,3 A.BAIL	1	PUNAM DEVI vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1206. CR. MISC./4893/2021 341,323,307,447,5 A.BAIL	1	DEEPAK KUMAR @ DEEPAK PASWAN vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1207. CR. MISC./4896/2021 147,148,149,341,3 A.BAIL	1	MUKESH KUMAR THAKUR @ MUKESH THAKUR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1208. CR. MISC./4897/2021 147,148,149,323,3 A.BAIL	1	GUDDU YADAV vs THE STATE OF BIHAR	DRONACHARYA	A.G.
1209. CR. MISC./4899/2021 414 A.BAIL	1	BACHCHELAL SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1210. CR. MISC./4901/2021 366(A) A.BAIL	1	KUNDAN KUMAR @ KUNDAN KUMAR MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH DHANANJAY KUMAR TIWARY	A.G.
1211. CR. MISC./4906/2021 272,273 A.BAIL	1	SANDEEP MAHTO @ SANJEEV MAHTO @ SANJEEV KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.

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1212. CR. MISC./4907/2021 anticipatory bail A.BAIL	1 MD. JAHIR HUSSAIN @ JAHID HUSSAIN vs THE STATE OF BIHAR	MALTI KUMARI	A.G.
1213. CR. MISC./4908/2021 323,341,307,504,5 A.BAIL	1 PARMANAND SINGH @ DILKHUSH SINGH vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G.
1214. CR. MISC./4910/2021 341,323,504,307,3 A.BAIL	1 BHOLA SINGH vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1215. CR. MISC./4911/2021 147,148,149,188,3 A.BAIL	1 SUBASH RAY @ SUBHASH RAY vs THE STATE OF BIHAR	ANJU KUMARI ANANT KUMAR SINHA	A.G. JEETENDRA NARAYAN AMIT NARAYAN
1216. CR. MISC./4912/2021 Due to Village Po A.BAIL	1 CHHOTE ALI @ ASHIF ALI @ CHOTE ALI @ ASIF ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. SUMIT SHEKHAR PANDEY
1217. CR. MISC./4913/2021 414 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1218. CR. MISC./4914/2021 30-A A.BAIL	1 AMARJEET KUMAR @ AMARJEET vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1219. CR. MISC./4917/2021 147,148,149,341,3 A.BAIL	1 PRAKASH SAH @ JAY PRAKASH SAH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1220. CR. MISC./4919/2021 341,323,379,498A, A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
1221. CR. MISC./5770/2021 341,448,323,324,3 A.BAIL	1 MANTU MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1222. CR. MISC./5772/2021 406,420,120(B) A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1223. CR. MISC./5773/2021 498(A) A.BAIL	1 GAUTAM SINHA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1224. CR. MISC./5775/2021 272,273,414,34 A.BAIL	1 SHANKAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR	A.G.
1225. CR. MISC./5776/2021 30(a),32(ii),34(i) A.BAIL	1 LAXMAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1226. CR. MISC./5777/2021 341,323,307,427,5 A.BAIL	1 PUTUL YADAV @ RATNESH BHARTI vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA	A.G.
1227. CR. MISC./5778/2021 147,148,149,452,3 A.BAIL	1 BIRENDRA YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1228. CR. MISC./5779/2021 341,323,325,307,5 A.BAIL	1 UPENDRA SHARMA vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1229. CR. MISC./5780/2021 147,148,341,323,3 A.BAIL	1 SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1230. CR. MISC./5781/2021 a.bail A.BAIL	1 AMAR MIYAN vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1231. CR. MISC./5782/2021 341,323,324,307,5 A.BAIL	1 KAMLESH SINGH vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G.
1232. CR. MISC./5785/2021 147,148,149,341,3 A.BAIL	1 PARMESHWAR SHARMA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1233. CR. MISC./5786/2021 498(A),323,494,34 A.BAIL	1 KRANTI YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1234. CR. MISC./5787/2021 341,342,323,307,3 A.BAIL	1 PAGOURI YADAV @ PAKAURI YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1235. CR. MISC./5788/2021 341,323,307,379,3 A.BAIL	1 RAJESHWER PRASAD vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD KRISHNA KANT TIWARI	A.G.
1236. CR. MISC./5790/2021 272,273,290 A.BAIL	1 ARUN CHOUDHARY vs THE STATE OF BIHAR	GANESH SHARMA	A.G.
1237. CR. MISC./5793/2021 406,420 A.BAIL	1 KAMESHWAR SAH @ KAMESHWAR vs THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR SHAMBHU NARAYAN SINGH	A.G.
1238. CR. MISC./5794/2021 341,307,504,34 A.BAIL	1 SURESH MUKHIYA vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1239. CR. MISC./5795/2021 498(A),323,341,50 A.BAIL	1 MD. SAKIL vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. MD. HARUN QUARESHI
1240. CR. MISC./5799/2021 341,323,498(A),50 A.BAIL	1 SUNIL KUMAR @ SUNIL SINGH vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G. PARMESHWAR VISHWAKARMA

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1241. CR. MISC./5801/2021 30-A A.BAIL	1 AMOD RAM vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1242. CR. MISC./5802/2021 341,323,307,34 A.BAIL	1 HIRAMAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
1243. CR. MISC./5803/2021 498-A A.BAIL	1 SAH MOHAMMAD ANSARI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1244. CR. MISC./5806/2021 30(a) A.BAIL	1 NANDU CHAUDHARY @ NANDEV CHAUDHARI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1245. CR. MISC./5808/2021 341,323,498A A.BAIL	1 MOST. KRISHNA DEVI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
1246. CR. MISC./5811/2021 341,323,324,504,5 A.BAIL	1 BIDESHI CHAUDHARI vs THE STATE OF BIHAR	KUMARI SUJATA SINHA	A.G.
1247. CR. MISC./5812/2021 341,323,354,498(A A.BAIL	1 GAMBHIRA DEVI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1248. CR. MISC./5815/2021 147,148,149,302,5 A.BAIL	1 DEEPAK KUMAR @ DEEPAK SHARMA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1249. CR. MISC./5816/2021 307,341,323,324,3 A.BAIL	1 AMIT KUMAR SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
1250. CR. MISC./5819/2021 anticipatory bail A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1251. CR. MISC./5823/2021 392 A.BAIL	1 LALIT KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD AMAR ANAND	A.G.
1252. CR. MISC./5825/2021 Anticipatory bail A.BAIL	1 ARVIND RAI @ ARVIND KUMAR vs THE STATE OF BIHAR	MADHUSUDAN RAI	A.G.
1253. CR. MISC./5826/2021 341,323,324,307,5 A.BAIL	1 SHANTI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1254. CR. MISC./5829/2021 341,323,307,427,3 A.BAIL	1 MD. SHADDAM @ LAPPA @ MD. SHADA ANWAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1255. CR. MISC./5830/2021 147,341,323,504,5 A.BAIL	1 KALAM ANSARI vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1256. CR. MISC./5831/2021 420,406,34, A.BAIL	1 JAI SHREE CHOUDHARY vs THE STATE OF BIHAR	MITHILESH KUMAR RAI VIRENDRA KUMAR RAY VANDANA KISHORE	A.G.
1257. CR. MISC./5833/2021 363,366a,506 A.BAIL	1 PRIYA KUMARI vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
1258. CR. MISC./5836/2021 341,323,324,307 A.BAIL	1 RAVI RANJAN KUMAR vs THE STATE OF BIHAR	CHOUBEY JAWAHAR	A.G.
1259. CR. MISC./5840/2021 Anticipatory bail A.BAIL	1 RAM NARESH SINGH vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	A.G.
1260. CR. MISC./5841/2021 30A A.BAIL	1 JITENDRA SAO @ JITENDRA KUMAR @ JITENDRA SAW vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1261. CR. MISC./5845/2021 498(A), 34 A.BAIL	1 GUDDU SAHANI vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA	A.G.
1262. CR. MISC./5846/2021 498(A), 34 A.BAIL	1 MD. JAHANGIR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1263. CR. MISC./5848/2021 30A A.BAIL	1 JEETAN KUMAR @ MANJHI @ AMIT KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1264. CR. MISC./5854/2021 447,341,323,308,5 A.BAIL	1 UPENDRA YADAV @ UPENDRA KUMAR vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
1265. CR. MISC./5860/2021 147,341,323,307,3 A.BAIL	1 MD. NAZEER @ MD. NAZIR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1266. CR. MISC./5862/2021 341,323,324,307,4 A.BAIL	1 YASHWANT KUMAR @ YASHWANT SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH	A.G.

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1267. CR. MISC./5863/2021 30A A.BAIL	1	RAM BABU MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1268. CR. MISC./5865/2021 341,323,498(A),50 A.BAIL	1	BITTU KUMAR VERMA vs THE STATE OF BIHAR	VISHWANAND UPADHYAY	A.G. SHIVAM VAISHNAVI SINGH UDBHAV
1269. CR. MISC./5868/2021 3,4 A.BAIL	1	SATYENDER SHARMA @ SATYENDER KUMAR SHARMA vs THE STATE OF BIHAR	AJEET SINGH	A.G.
1270. CR. MISC./5873/2021 45 A.BAIL	1	RAVI RAI @ RAVI KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1271. CR. MISC./5874/2021 454,380,504,506,3 A.BAIL	1	BASUDEV DAS vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1272. CR. MISC./5875/2021 392,34 A.BAIL	1	ROHIT SAW @ ROHIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G.
1273. CR. MISC./5877/2021 27 A.BAIL	1	VINOD KUMAR SINGH @ VINOD SINGH @ VILAYATI SINGH vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH PRINCE KHATRI	A.G.
1274. CR. MISC./5879/2021 419,420, A.BAIL	1	KULDEEP MANJHI vs THE STATE OF BIHAR	VINOD KUMAR RAGIV KUMAR BINDESWARI SINGH	A.G.
1275. CR. MISC./5882/2021 147,148,149,341,3 A.BAIL	1	CHINTU KUMAR @ CHINTU TANTI vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G.
1276. CR. MISC./5885/2021 anticipatory bail A.BAIL	1	CHANDESHWAR PRASAD vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	A.G.
1277. CR. MISC./5887/2021 341,323,325,308,3 A.BAIL	1	VIMLESH KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1278. CR. MISC./5889/2021 147,148,149,341,3 A.BAIL	1	MD. JAVED vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. NAFISUZZOHA
1279. CR. MISC./5890/2021 147,148,149,341,3 A.BAIL	1	BIJENDRA SINGH @ BIJENDRA YADAV @ BIJENDRA KUMAR YADAV @ KUTUL vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA PANKAJ KUMAR	A.G.
1280. CR. MISC./5895/2021 414 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	A.G.
1281. CR. MISC./5896/2021 420,409,34 A.BAIL	1	DHARAMVIR KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1282. CR. MISC./5898/2021 LAND DISPUTE AND A.BAIL	1	CHANDRA BHUSHAN YADAV @ CHANDRA BHUSHAN KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD ARCHANA KUMARI	A.G.
1283. CR. MISC./5905/2021 354B,504,506 A.BAIL	1	RAM KRISHAN PRASAD @ RAM KIRISAN PARSAD vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	A.G.
1284. CR. MISC./5909/2021 147,148,149,341,3 A.BAIL	1	SHARIB KHAN @ SONU KHAN vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G. JAWED GAFFAR KHAN ARUN KUMAR PRASAD ANUJ KUMAR
1285. CR. MISC./5910/2021 376D A.BAIL	1	NITESH KUMAR YADAV vs THE STATE OF BIHAR	SARVA DEO SINGH SANJAY KUMAR	A.G.
1286. CR. MISC./5912/2021 147,149,341,323,3 A.BAIL	1	ASHOK RAJAK vs THE STATE OF BIHAR	AJIT KUMAR NALIN RANJAN	A.G.
1287. CR. MISC./5914/2021 147,148,149,332,1 A.BAIL	1	AWANISH NARAYAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1288. CR. MISC./5915/2021 363,366A,506,504 A.BAIL	1	SAPHYAT MIAN @ SAPHAYAT MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1289. CR. MISC./5918/2021 147,148,149,341,3 A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ASHUTOSH KUMAR	A.G. SIDDHARTH SHANKAR PANDEY
1290. CR. MISC./5919/2021 anticipatory bai A.BAIL	1	RAMJEE RAY vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1291. CR. MISC./5923/2021 147,148,149,341,3 A.BAIL	1	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV MITHILESH KUMAR	A.G.

1292. CR. MISC./5925/2021 307,504,506,34 A.BAIL	1 SUSHIL KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G. SANJEET KUMAR DIGVIJAY NARAYAN SINGH UJJAWAL BHUSHAN
1293. CR. MISC./5929/2021 147,149,341,323,3 A.BAIL	1 BIJENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1294. CR. MISC./5935/2021 304(B),201 A.BAIL	1 SHIVJI MAHTO vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1295. CR. MISC./5936/2021 419,420,409,467,4 A.BAIL	1 MAHANTH PANDEY vs THE STATE OF BIHAR	AMBUJ NAYAN CHAUBEY	A.G.
1296. CR. MISC./5940/2021 147,341,323,354(B A.BAIL	1 LAL MOHAN RISHIDEO vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1297. CR. MISC./5941/2021 apprehension of a A.BAIL	1 SONU KUMAR SINGH @ RAJDEP @ RAJDEEP KUMAR SINGH @ RAJDIP KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G.
1298. CR. MISC./5944/2021 30(A) A.BAIL	1 ANIL SAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
1299. CR. MISC./5945/2021 341,323,324,307,3 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1300. CR. MISC./5949/2021 147,148,149,341,3 A.BAIL	1 RAVINDRA PAL @ RAVINDRA PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1301. CR. MISC./5953/2021 341,323,385,504,5 A.BAIL	1 MAGHI MAHTO @ BINDESHWARI MAHTO vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G.
1302. CR. MISC./5955/2021 Anticipatory bail A.BAIL	1 MD. SALIM vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	A.G.
1303. CR. MISC./5957/2021 30A A.BAIL	1 BANTI SINGH @ AYUSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1304. CR. MISC./5958/2021 30(A) A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1305. CR. MISC./5966/2021 anticipatory bail A.BAIL	1 KAMAL KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1306. CR. MISC./5967/2021 302,34 A.BAIL	1 ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. SUMIT KUMAR RAJESH KUMAR SINGH
1307. CR. MISC./5968/2021 272,273,34 A.BAIL	1 CHANDAN @ CHNDAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1308. CR. MISC./5971/2021 ANTICIPATORY BAIL A.BAIL	1 SANTOSH KUMAR RAWAT vs THE STATE OF BIHAR	KANHAIYA JEE TIWARI	A.G.
1309. CR. MISC./5973/2021 341,323,307,34 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G.
1310. CR. MISC./5974/2021 354(A),498(A),313 A.BAIL	1 ROHIT KUMAR @ ROHIT MEHTA vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. RAJIV PRASHANT
1311. CR. MISC./5978/2021 30A A.BAIL	1 SHEO BAHADUR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1312. CR. MISC./5979/2021 461,379 A.BAIL	1 AWADHESH SAH vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G.
1313. CR. MISC./5986/2021 379,411,120B A.BAIL	1 KAILASH PRASAD SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1314. CR. MISC./5987/2021 498(A) A.BAIL	1 DEVENDRA KUMAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1315. CR. MISC./5988/2021 147,148,149,341,3 A.BAIL	1 MUNNA YADAV @ MANOJ YADAV vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH AKHAURI KAMAL KISHORE SAHAY	A.G.
1316. CR. MISC./5993/2021 341,323,307,379,5 A.BAIL	1 SIPACHAN SAHANI @ SHEO CHAND SAHANI vs THE STATE OF BIHAR	BASANT KUMAR SINGH	A.G.
1317. CR. MISC./5994/2021 147,148,149,302,1 A.BAIL	1 LAKHAN PASWAN vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. PRITISH KUMAR LAL
1318. CR. MISC./6004/2021 147,341,323,307,3 A.BAIL	1 LALDAS RAI @ LALDHARI RAI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1319. CR. MISC./6005/2021 147,149,341,323,3 A.BAIL	1 MD. SHAMSAD vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.

1320. CR. MISC./6010/2021 147,148,149,341,3 A.BAIL	1 DABLU MIYAN vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1321. CR. MISC./6966/2021 30(a) A.BAIL	1 LAXMI NARAYAN vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1322. CR. MISC./6967/2021 364,34 A.BAIL	1 RAJESH YADAV @ RAJESH KUMAR vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G.
1323. CR. MISC./6969/2021 120(B) A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1324. CR. MISC./6970/2021 147,341,323,354(B) A.BAIL	1 HAFAZ @ HAFIZ vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
1325. CR. MISC./6971/2021 420,467,468,471,3 A.BAIL	1 SURESH PRASAD vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR	A.G.
1326. CR. MISC./6973/2021 376 A.BAIL	1 DEEPAK THAKUR vs THE STATE OF BIHAR	DINESH JHA	A.G.
1327. CR. MISC./6975/2021 506,376 A.BAIL	1 RAGHU CHOUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1328. CR. MISC./6976/2021 anticipatory bail A.BAIL	1 GAURI SHANKAR RAM vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH MADHAV RAJ	A.G.
1329. CR. MISC./6978/2021 341,323,324,307,5 A.BAIL	1 OMPRAKASH SINGH vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
1330. CR. MISC./6979/2021 304(B),34 A.BAIL	1 SURESH YADAV vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	A.G. ARBIND KUMAR SINGH MANAUR ALAM
1331. CR. MISC./6980/2021 406,420 A.BAIL	1 DINESH TIWARI vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G.
1332. CR. MISC./6981/2021 anticipatory bail A.BAIL	1 UMESH RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1333. CR. MISC./6984/2021 30,32 A.BAIL	1 GOVIND KUMAR @ GOVIND PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1334. CR. MISC./6985/2021 30,A,C,D A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
1335. CR. MISC./6986/2021 Anticipatory Bail A.BAIL	1 PANKAJ DAS @ PANKAJ KUMAR MOCHI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1336. CR. MISC./6988/2021 135 A.BAIL	1 ARVIND YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1337. CR. MISC./6990/2021 304B,201,34 A.BAIL	1 MALTI DEVI vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1338. CR. MISC./6993/2021 379,411,188,269,2 A.BAIL	1 SANJEEV KUMAR SINGH@ SANJEEV SINGH vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH	A.G.
1339. CR. MISC./6994/2021 498,A,304,B,120B, A.BAIL	1 LAXMAN YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. RAMCHANDRA SAHNI
1340. CR. MISC./6996/2021 That nothing has A.BAIL	1 MANOJ MANJHI vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1341. CR. MISC./6997/2021 420,406,409,467,4 A.BAIL	1 SANTOSH KUMAR SHRIVASTAVA @ SANTOSH KUMAR SRIVASTAVA @ SANTOSH SRIVASTAVA @SANTOSH SHRIVASTAVA vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1342. CR. MISC./7001/2021 30(a) A.BAIL	1 SHIVNATH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1343. CR. MISC./7002/2021 363,366(A) A.BAIL	1 SANDEEP KUMAR CHAUHAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	A.G.
1344. CR. MISC./7004/2021 188,279,272,273,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1345. CR. MISC./7009/2021 30(a) A.BAIL	1 RAMAKANT SHARMA @ RAMAKANT SINGH @ KARIMAN SINGH vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.

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1346. CR. MISC./7012/2021 147,148,149,323,3 A.BAIL	1 DILIP YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. BRIJ NANDAD PRASAD ANAND KISHORE SINHA
1347. CR. MISC./7015/2021 341,323,376,504,5 A.BAIL	1 AABID HUSSAIN @ ABED HUSSAIN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1348. CR. MISC./7016/2021 376(AB),313 A.BAIL	1 MUKESH KUMAR @ MUKESH KUMAR PANDIT vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1349. CR. MISC./7018/2021 ANTICIPATORY BAIL A.BAIL	1 AMARNATH BINDESHWAR JHA vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
1350. CR. MISC./7020/2021 323,504,420,406,1 A.BAIL	1 RAVI SHANKAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G. JAY PRAKASH SINGH
1351. CR. MISC./7021/2021 272,273 A.BAIL	1 SANJAY SAH @ SANJAY KUMAR SAH vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G.
1352. CR. MISC./7022/2021 341,323,324,307,3 A.BAIL	1 JAINUL BAITHA vs THE STATE OF BIHAR	RAJEEV RANJAN VIKAS KUMAR	A.G.
1353. CR. MISC./7023/2021 30(a) A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G.
1354. CR. MISC./7025/2021 147,148,149,323,3 A.BAIL	1 CHHAILA KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH DHIRAJ SAGAR	A.G.
1355. CR. MISC./7028/2021 498(A),34 A.BAIL	1 MD. ASIF ALI vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
1356. CR. MISC./7033/2021 272,273 A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
1357. CR. MISC./7034/2021 ANTICIPATORY BAIL A.BAIL	1 MANEJAR RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
1358. CR. MISC./7035/2021 30(A) A.BAIL	1 TINKU SINGH vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	A.G.
1359. CR. MISC./7050/2021 341,323,307,504,3 A.BAIL	1 PRASADI YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1360. CR. MISC./7059/2021 30(a) A.BAIL	1 BABLU KUMAR CHAUHAN @BABLOO CHOUHAN vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1361. CR. MISC./7061/2021 272,273,34 A.BAIL	1 MUKESH SAHNI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1362. CR. MISC./7064/2021 341,323,324,379,3 A.BAIL	1 MD IDRISH @ IDRISH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1363. CR. MISC./7067/2021 420,419,34 A.BAIL	1 MD AMIR ALI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1364. CR. MISC./7069/2021 341,323,498(A),34 A.BAIL	1 SUNIL PRAJAPATI vs THE STATE OF BIHAR	JAY PRAKASH SINGH	A.G. TRIBHUWAN NARAYAN
1365. CR. MISC./7070/2021 341,323,324,307,3 A.BAIL	1 BALISTAR KUMAR @ BALISTAR PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1366. CR. MISC./7074/2021 414 A.BAIL	1 NAVAL KISHORE RAY vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA	A.G.
1367. CR. MISC./7079/2021 147,148,149,302 A.BAIL	1 RAM NANDAN RAI @ RAM NANDAN RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1368. CR. MISC./7082/2021 anticipatory bail A.BAIL	1 NIRANJAN KUMAR @ NIRANJAN RAI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
1369. CR. MISC./7083/2021 147,148,149,323,3 A.BAIL	1 CHHATISH YADAV @ SATISH YADAV vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
1370. CR. MISC./7085/2021 498A A.BAIL	1 NIRAJ KUMAR SINHA vs THE STATE OF BIHAR	SATISH KUMAR SINHA	A.G.
1371. CR. MISC./7087/2021 279,341,323,324,3 A.BAIL	1 DEEPAK BAITHA vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
1372. CR. MISC./7088/2021 323,324,307,379,3 A.BAIL	1 BIRENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.

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1373. CR. MISC./7090/2021 341,323,324,307,3 A.BAIL	1 LAXMAN YADAV vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
1374. CR. MISC./7091/2021 147,149,323,307,5 A.BAIL	1 SHAHADAT ANSARI @ MD SAHADAT HUSSAIN vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
1375. CR. MISC./7092/2021 30A,41 A.BAIL	1 PAIRU CHAUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1376. CR. MISC./7093/2021 147,341,323,324,3 A.BAIL	1 JITENDRA BIND vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1377. CR. MISC./7094/2021 Anticipatory Bail A.BAIL	1 DEEPAK KUMAR @ DEEPAK vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1378. CR. MISC./7095/2021 273,34 A.BAIL	1 SANJEEB KUMAR @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	KAMAL KISHORE SINHA ABHISHEK ANAND	A.G.
1379. CR. MISC./7096/2021 27 A.BAIL	1 RANJIT RAI @ RANJIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1380. CR. MISC./7098/2021 272,273,34 A.BAIL	1 UMESH SAHNI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	A.G.
1381. CR. MISC./7099/2021 341,323,324,307,3 A.BAIL	1 SITARAM MUKHIYA vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
1382. CR. MISC./7101/2021 30A A.BAIL	1 NIRAJ YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1383. CR. MISC./7107/2021 ANTICIPATORY BAIL A.BAIL	1 HEERA SAH @ HIRALAL SAH vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR PAWAN KUMAR BHUBNESHWAR PRASAD	A.G.
1384. CR. MISC./7110/2021 457,354A,506,379 A.BAIL	1 SOHAIL ANSARI @ SOHEL ANSARI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1385. CR. MISC./7111/2021 any time arrest b A.BAIL	1 GOVIND KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH MANOJ KUMAR KUNAL TIWARY ANIKET SINGH GAUHAR ALI	A.G.
1386. CR. MISC./7112/2021 302,34 A.BAIL	1 PRAKASH YADAV @ PRAKASH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. BRIJ NANDAD PRASAD ANAND KISHORE SINHA
1387. CR. MISC./7116/2021 341,323,325,307,3 A.BAIL	1 PREM PRAKASH @ BIPUL @ PREM PRAKASH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1388. CR. MISC./7118/2021 21(C) A.BAIL	1 INDU BHUSHAN @ INDU BHUSHAN RAM @ DADAN PASWAN vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1389. CR. MISC./7119/2021 25-A-1-A-1AA,1-B- A.BAIL	1 RAJ KUMAR @ RAJ KUMAR THAKUR @ SANTOSH @ MANGALA vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
1390. CR. MISC./7121/2021 302,34 A.BAIL	1 AARTI DEVI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. SHARDA NAND MISHRA RAJIV RANJAN SHARDA NAND MISHRA RAJIV RANJAN
1391. CR. MISC./7122/2021 302,506,34 A.BAIL	1 ROHIT YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1392. CR. MISC./7123/2021 341,353,354,447,5 A.BAIL	1 KANHAIYA KUMAR RAY vs THE STATE OF BIHAR	BAL KRISHNA MISHRA BIDHAN CHANDRA JHA	A.G.
1393. CR. MISC./7124/2021 147,148,149,341,3 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
1394. CR. MISC./7127/2021 30A A.BAIL	1 BALIRAM YADAV @ BHONDU YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
1395. CR. MISC./7128/2021 498(A),427 A.BAIL	1 YOGENDRA PRAJAPAT @ YOGENDRA PRAJAPATI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.



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1396. CR. MISC./7130/2021 498A,379,504 A.BAIL	1	VISHWANATH YADAV @ VISHWANATH KR YADAV @ BISHWANATH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR ZAINUL ABEDIN	A.G.
1397. CR. MISC./7132/2021 30(a) A.BAIL	1	RANJEET DHANGAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1398. CR. MISC./7133/2021 314,323,308,325,5 A.BAIL	1	MALLU YADAV @ TALKESHWAR YADAV vs THE STATE OF BIHAR	RAVI BHUSHAN	A.G.
1399. CR. MISC./7136/2021 314,323,379,498A, A.BAIL	1	SAMIULLAH vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. SHANTI BHUSHAN SINGH
1400. CR. MISC./7141/2021 341,323,324,504,3 A.BAIL	1	DIGAMBAR YADAV vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G.
1401. CR. MISC./7142/2021 302,34 A.BAIL	1	RAM BALAK KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA BIRENDRA KUMAR SINGH	A.G.
1402. CR. MISC./7144/2021 406,420 A.BAIL	1	BULET PRASAD vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
1403. CR. MISC./7145/2021 147,148,149,341,3 A.BAIL	1	VIKASH KUMAR @ VIKASH PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1404. CR. MISC./7146/2021 379 A.BAIL	1	SONU SINGH @ SONU KUMAR SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1405. CR. MISC./7147/2021 406,409,420,34 A.BAIL	1	MUNNA URAON vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
1406. CR. MISC./7149/2021 498A A.BAIL	1	MANISH KUMAR DAS vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1407. CR. MISC./7150/2021 498(A),341,323,50 A.BAIL	1	RAMESH KUMAR @ RAMESH KUMAR MEHTA vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
1408. CR. MISC./7152/2021 379,506,34 A.BAIL	1	GUDDU KUMAR @ RAKESH KUMAR @ RAKESH KUMAR GUPTA vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1409. CR. MISC./7155/2021 395 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	VINOD KUMAR DR. AJEET KUMAR	A.G.
1410. CR. MISC./7156/2021 302,34 A.BAIL	1	GANESH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1411. CR. MISC./7158/2021 304(B),34 A.BAIL	1	SALMA KHATOON vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1412. CR. MISC./7162/2021 498(A),494,323,34 A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. SUDISH KUMAR
1413. CR. MISC./7165/2021 323,379,498(A),34 A.BAIL	1	MD. GALIB vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. KEDAR JHA MANISH JHA
1414. CR. MISC./7168/2021 Anticipatory bail A.BAIL	1	MUNNA KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	AMIT ANAND	A.G.
1415. CR. MISC./7170/2021 147,148,149,341,3 A.BAIL	1	AMIT KUMAR SINGH @ AMIT KUMAR @ AMIT YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1416. CR. MISC./7171/2021 341,326,307,120(B) A.BAIL	1	ARUN RAI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1417. CR. MISC./7173/2021 341,323,504,506,3 A.BAIL	1	ANWAR SHABIR @ LADDU vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	A.G.
1418. CR. MISC./7175/2021 3,4,5 A.BAIL	1	PAWAN YADAV @ PAWAN KR. YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
1419. CR. MISC./7177/2021 341,323,379,384,3 A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	ANGESH KUMAR RAY PANKAJ	A.G.
1420. CR. MISC./7181/2021 ANTICIPATORY BAIL A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.

1421. CR. MISC./8119/2021 147,148,149,448,3 A.BAIL	1	VIKASH SINGH @ BIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G
1422. CR. MISC./8128/2021 ANTICIPATORY BAIL A.BAIL	1	JITENDRA SAO vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	A.G
1423. CR. MISC./8129/2021 323,379,406,420,4 A.BAIL	1	RAM PRAWESH SHARMA vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1424. CR. MISC./8131/2021 272,273 A.BAIL	1	NARESH THAKUR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
1425. CR. MISC./8132/2021 488-A,379 A.BAIL	1	RAJAN SAH vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G
1426. CR. MISC./8134/2021 anticipatory bail A.BAIL	1	SIYA RAM BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G
1427. CR. MISC./8135/2021 147,148,149,323,3 A.BAIL	1	SUBHASH CHAUHAN vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1428. CR. MISC./8138/2021 the petitioner ha A.BAIL	1	BIRENDRA SHARMA @ BIRENDRA KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1429. CR. MISC./8140/2021 30A A.BAIL	1	RANDHIR KUMAR @ BABLU SAO vs THE STATE OF BIHAR	SANJEEV KUMAR RANJIT KUMAR	A.G
1430. CR. MISC./8141/2021 273,274,275 A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1431. CR. MISC./8142/2021 414 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1432. CR. MISC./8143/2021 120(B),406,467,46 A.BAIL	1	RAKESH KUMAR @ RAKESH KUMAR MANDAL vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1433. CR. MISC./8146/2021 272,273 A.BAIL	1	BHOLA MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1434. CR. MISC./8151/2021 147,148,149,341,3 A.BAIL	1	PRAMOD KUMAR VERMA @ PRAMOD KUMAR vs THE STATE OF BIHAR	MITALI RAVI KUMAR USHA KUMARI 1	A.G.
1435. CR. MISC./8153/2021 272,273,120B,34 A.BAIL	1	JITENDRA YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1436. CR. MISC./8154/2021 498-A,304-B,201 A.BAIL	1	NISHA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
1437. CR. MISC./8155/2021 30(a) A.BAIL	1	SUDHIR KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1438. CR. MISC./8157/2021 399,402 A.BAIL	1	PRAMOD CHOUDHARY vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G
1439. CR. MISC./8158/2021 302,201,34 A.BAIL	1	AKHLAQUE RAHMAN vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1440. CR. MISC./8159/2021 406,407,408,420,4 A.BAIL	1	BIMAL KUMAR JHA vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	A.G.
1441. CR. MISC./8161/2021 147,148,149,341,3 A.BAIL	1	MD. JABIR @JABIR vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA	A.G.
1442. CR. MISC./8162/2021 376,341,323,504,5 A.BAIL	1	QADIR vs THE STATE OF BIHAR	ALOK KUMAR ALOK MUNISH OM PRAKASH SINGH	A.G.
1443. CR. MISC./8163/2021 anticipatory bail A.BAIL	1	PERMESHWARI SINGH @ PRAMESHWARI SINGH vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
1444. CR. MISC./8164/2021 anticipatory bail A.BAIL	1	PAPPU RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G
1445. CR. MISC./8165/2021 272,273,34 A.BAIL	1	RAHUL JAISHWAL vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH ANMOL RATAN	A.G.

1446. CR. MISC./8166/2021 U/S 3,4 DIAN ACT. A.BAIL	1 KUNTI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. BINAY KUMAR
1447. CR. MISC./8170/2021 420,406,448,341,3 A.BAIL	1 BIBI SONI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1448. CR. MISC./8173/2021 147,148,149,323,3 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1449. CR. MISC./8174/2021 147,148,149,448,3 A.BAIL	1 SIKANDER KUMAR @ ARCHANA KUMAR @ ARCHANA SINHA vs THE STATE OF BIHAR	ASHOK KUMAR NO.6	A.G.
1450. CR. MISC./8175/2021 304B,34 A.BAIL	1 JAGWANTI DEVI vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
1451. CR. MISC./8179/2021 147,148,341,323,3 A.BAIL	1 KRIPA CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1452. CR. MISC./8180/2021 anticipatory bail A.BAIL	1 YOGENDRA CHAUDHARY vs THE STATE OF BIHAR	PARAS NATH	A.G.
1453. CR. MISC./8181/2021 306,201,34 A.BAIL	1 VIJAY KUMAR @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
1454. CR. MISC./8182/2021 414 A.BAIL	1 VIJAY PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G.
1455. CR. MISC./8183/2021 anticipatory bail A.BAIL	1 PALTAN PASWAN vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1456. CR. MISC./8186/2021 341,323,504,506,3 A.BAIL	1 RITA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1457. CR. MISC./8187/2021 30A A.BAIL	1 PAWAN KUMAR SAH @ PAWAN SAH vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR	A.G.
1458. CR. MISC./8191/2021 147,148,149,341,3 A.BAIL	1 RAM NARAYAN SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR	BRAJENDRA NATH PANDEY
1459. CR. MISC./8193/2021 341,323,325,307,3 A.BAIL	1 DEVANAND SINGH vs THE STATE OF BIHAR	AMITABH SOHAN PALLAVI SINGH ANUM HUSSAIN	A.G.
1460. CR. MISC./8194/2021 30(a) A.BAIL	1 GOPI KUMAR @ GOPI YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1461. CR. MISC./8195/2021 272,273,308 A.BAIL	1 RAJU KEWAT vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1462. CR. MISC./8196/2021 341,323,504,307,3 A.BAIL	1 NIRANJAN MANDAL @ SUMAN KUMAR AND OTHERS vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1463. CR. MISC./8197/2021 30(a) A.BAIL	1 ANUJ KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1464. CR. MISC./8198/2021 341,323,325,324,3 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1465. CR. MISC./8199/2021 false implication A.BAIL	1 NIRAJ KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
1466. CR. MISC./8200/2021 341,323,307,379,5 A.BAIL	1 ALOK PATEL @ ALOK KUMAR PATEL @ ALOK KUMAR PATEL vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.
1467. CR. MISC./8203/2021 30(a),38 A.BAIL	1 RAMASHISH SAHANI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1468. CR. MISC./8205/2021 a.bail A.BAIL	1 KYAMUDDIN ALAM vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1469. CR. MISC./8206/2021 272,273,34 A.BAIL	1 AMIT KUMAR @ BITTU vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1470. CR. MISC./8207/2021 363,366(A),34 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G.
1471. CR. MISC./8208/2021 498(A), 504,34 A.BAIL	1 NILAM SINGH vs THE STATE OF BIHAR	ANAND KUMAR	A.G.
1472. CR. MISC./8214/2021 30(a) A.BAIL	1 PAWAN RAI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1473. CR. MISC./8218/2021 377 A.BAIL	1 SHIOLOCHAN SHARMA vs THE STATE OF BIHAR	PAWAN KUMAR SINGH SADA NAND ROY	A.G.

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1474. CR. MISC./8228/2021 341,323,324,325,3 A.BAIL	1 NAGESHWAR CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1475. CR. MISC./8231/2021 30(A) A.BAIL	1 NIRMAL SHARMA vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
1476. CR. MISC./8233/2021 420,467,468,471 A.BAIL	1 SATYA NARAYAN YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1477. CR. MISC./8235/2021 147,447,341,3233, A.BAIL	1 MUSTAFA ANSARI vs THE STATE OF BIHAR	AMARENDRA NATH VERMA	A.G.
1478. CR. MISC./8238/2021 anticipatory bail A.BAIL	1 NAWAL KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
1479. CR. MISC./8246/2021 393 A.BAIL	1 KAMAL SHARMA @ G.R.P. vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1480. CR. MISC./8252/2021 304(B),120(B),201 A.BAIL	1 RABINDRA YADAV vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1481. CR. MISC./8264/2021 272,273,34 A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1482. CR. MISC./8268/2021 7 A.BAIL	1 VINITA DEVI vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1483. CR. MISC./8271/2021 341,323,324,307,3 A.BAIL	1 MAUSAM KUMAR @ MAUSAM KUMAR YADAV vs THE STATE OF BIHAR	ARUN	A.G.
1484. CR. MISC./8278/2021 147,148,341,307,5 A.BAIL	1 ABHISHEK KISHORE SINHA@ ABHISHEK KUMAR SINHA vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G. LAKSHMAN LAL PANDEY
1485. CR. MISC./8279/2021 304(B),328,34 A.BAIL	1 AKETUN NISHA @ MUNEJA KHATOON vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1486. CR. MISC./8281/2021 30(a) A.BAIL	1 BHOLA RAY vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1487. CR. MISC./8282/2021 420,468,471,34 A.BAIL	1 SATYABHAMA DEVI @ SHANTI DEVI vs THE STATE OF BIHAR	RABINDRA NATH KANTH	A.G. NIRAJ KUMAR
1488. CR. MISC./8284/2021 328,302,201,120(B) A.BAIL	1 KAILASH SINGH vs THE STATE OF BIHAR	BRIJESHWAR NARAYAN SINGH	A.G.
1489. CR. MISC./8285/2021 376,511,292(A),50 A.BAIL	1 AKHILESH KUMAR MANJHI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
1490. CR. MISC./8289/2021 302,120B,34 A.BAIL	1 RAHUL KUMAR @ JHANDU vs THE STATE OF BIHAR	MAYANK BILOCHAN MRIGENDRA KUMAR HANSRAJ	A.G. VIJAY KUMAR RAJNISH KUMAR
1491. CR. MISC./8292/2021 379,395,412 A.BAIL	1 SANJIT KUMAR YADAV @ SANJIT YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1492. CR. MISC./8293/2021 304(B),34 A.BAIL	1 RAM BACHCHI DEVI vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
1493. CR. MISC./8300/2021 341,342,307,323,3 A.BAIL	1 PRABHAWATI DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1494. CR. MISC./8303/2021 323,504,498A,34 A.BAIL	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR VERMA SHASHANK CHANDRA	A.G.
1495. CR. MISC./8310/2021 188,147,148,149,3 A.BAIL	1 TARA KHATOON @ RAVINA KHATOON vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1496. CR. MISC./8311/2021 147,148,149,341,3 A.BAIL	1 SHISHU KUMAR @ RAJIV KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1497. CR. MISC./8313/2021 30(a) A.BAIL	1 VIJAY RAI vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
1498. CR. MISC./8316/2021 341,323,324,307,4 A.BAIL	1 IMRAN KHAN vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1499. CR. MISC./8317/2021 498A,323,307,406, A.BAIL	1 SANJAY TIWARI@ SANJAY KUMAR TIWARY vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
1500. CR. MISC./8323/2021 395 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
1501. CR. MISC./8326/2021 30A,41(1) A.BAIL	1 DINESH RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1502. CR. MISC./8331/2021 419,420,467,468,4 A.BAIL	1 SHANKER SAO @ SHANKAR KUMAR GUPTA vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	A.G.

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1503. CR. MISC./8336/2021 147,148,149,323,3 A.BAIL	1	VIKASH KUMAR GAURAV @ VIKASH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR HARENDRA PRASAD SINGH	BRAJ KISHORE PD.(APP) ANIL KUMAR RAMESH KUMAR SINGH
1504. CR. MISC./8338/2021 341,323,307,379,3 A.BAIL	1	LALIT YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1505. CR. MISC./8341/2021 494,302,34 A.BAIL	1	SINKI KUMARI vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
1506. CR. MISC./8349/2021 147,148,149,341,3 A.BAIL	1	RAJAN RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1507. CR. MISC./8351/2021 Anticipatory Bail A.BAIL	1	AMRIT MANJHI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1508. CR. MISC./8356/2021 anticipatory bail A.BAIL	1	SINTU KUMAR ALIAS SURILA RAJ vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM MADHAV RAJ	A.G. BHAVESH KUMAR JITENDRA KUMAR
1509. CR. MISC./8359/2021 341,323,307,302,3 A.BAIL	1	NAGESHWAR MAHTO vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SHEELA RANI	A.G.
1510. CR. MISC./8363/2021 anticipatory bail A.BAIL	1	RAUSHAN KUMAR @ SURAJ KUMAR @ SURAJ vs THE STATE OF BIHAR	ANUJ KUMAR SUNIL KUMAR SINGH	A.G.
1511. CR. MISC./8365/2021 147,148,149,341,3 A.BAIL	1	BEER SIKANDAR RAI @ ALGU RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MUNNA PRASAD SINGH UMESH KR.VERMA
1512. CR. MISC./8367/2021 341,323,307,379,5 A.BAIL	1	SHAMBHU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA GOPAL GOVIND MISHRA SHASHIKANT	A.G.
1513. CR. MISC./8371/2021 341,323,326,307,5 A.BAIL	1	ASHOK SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. MD. JAVED JAFAR KHAN
1514. CR. MISC./8374/2021 467,468,471,420,1 A.BAIL	1	DHANANJAY SINGH @ DHANANAJAY KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1515. CR. MISC./8377/2021 341,323,504,505,5 A.BAIL	1	RAJENDRA CHAUDHARY vs THE STATE OF BIHAR	PRABHAS RANJAN	A.G.
1516. CR. MISC./8379/2021 7 A.BAIL	1	PRAMOD KUMAR GUPTA @ PRAMOD PRASAD SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
1517. CR. MISC./8380/2021 272,273,414 A.BAIL	1	MADHUSUDAN SAH @ MAKSUDAN SAH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1518. CR. MISC./8384/2021 406,408,420,467,4 A.BAIL	1	SAMEER KESRI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1519. CR. MISC./8385/2021 30(a),38 A.BAIL	1	JITENDRA BAITHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
1520. CR. MISC./8386/2021 314,323,308,325,5 A.BAIL	1	SHIBU YADAV vs THE STATE OF BIHAR	RAVI BHUSHAN	A.G.
1521. CR. MISC./8836/2021 302,34 A.BAIL	2	ARJUN RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1522. CR. MISC./9349/2021 30(a) A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1523. CR. MISC./9353/2021 341,323,307,379,5 A.BAIL	1	GYANENDRA KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR ALOK KUMAR SINGH	A.G.
1524. CR. MISC./9354/2021 30(a) A.BAIL	1	KANHAIYA YADAV vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
1525. CR. MISC./9356/2021 147,148,149,341,3 A.BAIL	1	MD. SHAHID vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1526. CR. MISC./9363/2021 376,504,506,34 A.BAIL	1	JIYANAND SAH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1527. CR. MISC./9368/2021 406,420 A.BAIL	1	MANOHAR THAKUR vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1528. CR. MISC./9375/2021 341,323,324,307,3 A.BAIL	1	IBRAR @ MD. ABRAR vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
1529. CR. MISC./9378/2021 any time arrest b A.BAIL	1	MD. LADDAN vs THE STATE OF BIHAR	SADA NAND ROY	A.G.

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1530. CR. MISC./9381/2021 30(a) A.BAIL	1 RAJESH SINGH @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1531. CR. MISC./9383/2021 Anticipatory bail A.BAIL	1 ARJUN KUMAR RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1532. CR. MISC./9384/2021 392 A.BAIL	1 HIMANSHU KUMAR @ CHINTU KUMAR vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
1533. CR. MISC./9389/2021 147,148,149,341,3 A.BAIL	1 ANAND KUMAR YADAV @ NANDU YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
1534. CR. MISC./9391/2021 Anticipatory bail A.BAIL	1 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
1535. CR. MISC./9394/2021 392 A.BAIL	1 CHIKU KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
1536. CR. MISC./9395/2021 406,420,468,471,5 A.BAIL	1 YOGESH KUMAR VIDAYARTHI vs THE STATE OF BIHAR	SHIVANAND SINGH	A.G. SUBASH KUMAR
1537. CR. MISC./9397/2021 323,406,34 A.BAIL	1 INDAL DAS vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1538. CR. MISC./9398/2021 341,323,326,354,3 A.BAIL	1 DHURENDRA PARIT @ DHURENDRA PANDIT vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1539. CR. MISC./9401/2021 153A,295,295A,505 A.BAIL	1 AYUB ANSARI vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
1540. CR. MISC./9403/2021 Anticipatory Bail A.BAIL	1 CHHOTU KUMAR @ SUDESH KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
1541. CR. MISC./9405/2021 341,323,324,308,3 A.BAIL	1 KAILASH PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1542. CR. MISC./9413/2021 341,323,324,325,3 A.BAIL	1 RADHA TIWARI @ RADHAKRISHNA TIWARI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
1543. CR. MISC./9415/2021 341,323,324,325,4 A.BAIL	1 BIRENDRA PRASAD @ BHABHI PRASAD vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RABINDRA KUMAR	A.G.
1544. CR. MISC./9417/2021 147,341,323,324,3 A.BAIL	1 MD. GYAS @ MD. GYAS UDDIN vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.
1545. CR. MISC./9420/2021 147,148,149,341,3 A.BAIL	1 MALTI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
1546. CR. MISC./9423/2021 341,323,504,506,3 A.BAIL	1 RAJU SINGH @ RAJU KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1547. CR. MISC./9425/2021 341,323,504,498A A.BAIL	1 ABHISHEK KUMAR TIWARI @ ABHISHEK TIWARI @ CHHOTU vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1548. CR. MISC./9429/2021 457,380 A.BAIL	1 SUNDAR KALASH PANDEY vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
1549. CR. MISC./9433/2021 341,323,354,379,4 A.BAIL	1 KISHORE KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1550. CR. MISC./9450/2021 341,323,307,338,5 A.BAIL	1 AJAY KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G.
1551. CR. MISC./9463/2021 Anticipatory bail A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
1552. CR. MISC./9466/2021 147,148,149,504,3 A.BAIL	1 VIJAY KUMAR @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1553. CR. MISC./9476/2021 461,380 A.BAIL	1 MANTU SAH vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
1554. CR. MISC./9477/2021 147,148,149,354,3 A.BAIL	1 MD. FIROJ vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1555. CR. MISC./9478/2021 409,420,34 A.BAIL	1 SHANTIVARDHAN GAUTAM vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	A.G.
1556. CR. MISC./9481/2021 341,323,307,447,3 A.BAIL	1 VINAY SAHNI @ VINAY KUMAR vs THE STATE OF BIHAR	KRISHNA MURARI	A.G. ALOK KUMAR JHA
1557. CR. MISC./9489/2021 395,397 A.BAIL	1 MD AKBAR vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.

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1558. CR. MISC./9496/2021 302,201,34 A.BAIL	1 DHARMENDRA YADAV @ DHARMENDRA KUMAR YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1559. CR. MISC./9500/2021 30A A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1560. CR. MISC./9501/2021 272,273 A.BAIL	1 LALAN KUMAR PANDEY vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	A.G.
1561. CR. MISC./9504/2021 498A,504,506,34 A.BAIL	1 MILU DEVI @ NILU DEVI vs THE STATE OF BIHAR	RAMJI KUMAR	A.G. JAY RAM PRASAD NIRANJAN KUMAR SINGH
1562. CR. MISC./9511/2021 30(a) A.BAIL	1 NAURANG BIND vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1563. CR. MISC./9513/2021 457,341,323,324,3 A.BAIL	1 MANOJ KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1564. CR. MISC./9518/2021 30(a),56(b) A.BAIL	1 NIRAJ SINGH vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1565. CR. MISC./9521/2021 147,148,149,341,3 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1566. CR. MISC./9523/2021 409,420,327,387 A.BAIL	1 AMIT KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1567. CR. MISC./9529/2021 anticipatory bail A.BAIL	1 JITENDRA KUMAR @ JITENDRA PASWAN vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G. TEJ PRATAP SINGH
1568. CR. MISC./9530/2021 447,448,341,323,3 A.BAIL	1 SANTOSH KUMAR PANDEY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1569. CR. MISC./9531/2021 341,323,324,325,3 A.BAIL	1 SURESH MAHALDAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1570. CR. MISC./9533/2021 That name of the A.BAIL	1 DASAI @ DINESH KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1571. CR. MISC./9539/2021 341,324,307,379,3 A.BAIL	1 DEEPAK KUMAR @ DEEPAK PATWA vs THE STATE OF BIHAR	PRASHANT KUMAR SWETA	A.G. ASHOK KUMAR JHA SAURAV ANAND
1572. CR. MISC./9549/2021 147,148,149,341,3 A.BAIL	1 ASHOK KUMAR @ ASHOK YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1573. CR. MISC./9551/2021 341,325,308,324,5 A.BAIL	1 BARUN KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
1574. CR. MISC./9553/2021 30A,41(I)(II) A.BAIL	1 KUSUM MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1575. CR. MISC./9560/2021 341,323,307,504,3 A.BAIL	1 SATYAM SINGH vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1576. CR. MISC./9564/2021 147,148,341,323,3 A.BAIL	1 MD SHAHRUKH RAI @ MD SHAHRUKH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH SUNIL PRASAD SINGH	A.G. PAWAN KUMAR SINGH RANJEET KUMAR SINGH
1577. CR. MISC./9570/2021 147,149,353,337,3 A.BAIL	1 AWADH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1578. CR. MISC./9574/2021 341,323,307,504,5 A.BAIL	1 DADAN YADAV vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1579. CR. MISC./9579/2021 30(A) A.BAIL	1 SANTOSH SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1580. CR. MISC./9583/2021 304B,201,34, A.BAIL	1 MEENA DEVI @ MEENA KUMARI vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA BHANU PRAKASH	A.G. DHARMESH KUMAR SHRIVASTAVA
1581. CR. MISC./9585/2021 25(1-b)a,26,35,37 A.BAIL	1 UMESH KAMATI vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G.
1582. CR. MISC./9590/2021 30(a) A.BAIL	1 MD. ALAM vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G.
1583. CR. MISC./9606/2021 147,341,448,323,3 A.BAIL	1 RAJ NARAYAN SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1584. CR. MISC./9621/2021 anticipatory bail A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1585. CR. MISC./9622/2021 308,323,325,341,3 A.BAIL	1 NIRAJ SHARMA @ NIRAJ KUMAR vs THE STATE OF BIHAR	SARITA BAJAJ SHUBHAM BAJAJ DHARMENDRA KUMAR PASWAN	A.G.

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1586. CR. MISC./9624/2021 ANTICIPATORY BAIL A.BAIL	1	RAMACHAL BIND vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	A.G.
1587. CR. MISC./9625/2021 341,323,354B,379, A.BAIL	1	DHIRENDRA YADAV @ MUNSHI YADAV @ MUNSEE YADAV vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1588. CR. MISC./9627/2021 323,342,353,386 A.BAIL	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	A.G.
1589. CR. MISC./9629/2021 A BAIL A.BAIL	1	HULAS RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1590. CR. MISC./9630/2021 341,324,307,34 A.BAIL	1	DIPU MAHTO vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1591. CR. MISC./9631/2021 341,323,307,504,3 A.BAIL	1	DHARMENDRA KUMAR RAJ @ DHARMENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1592. CR. MISC./9633/2021 147,148,149,341,3 A.BAIL	1	DARSHAN SHARMA @ SUDARSHAN SHARMA vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1593. CR. MISC./9634/2021 341,323,324,379,5 A.BAIL	1	JAIRAM JHA vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G. GIRISH CHANDRA JHA
1594. CR. MISC./9639/2021 147,148,341,323,3 A.BAIL	1	SONU KUMAR @ VIMAL SINGH @ VIMAL KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G. RAJESH KUMAR SINHA
1595. CR. MISC./9642/2021 30(a) A.BAIL	1	MADAN YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
1596. CR. MISC./9643/2021 341,323,307,354(B A.BAIL	1	MD. JAHANGIR vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
1597. CR. MISC./9644/2021 30(A) A.BAIL	1	SAJAN PASWAN @ SAJAN KUMAR PASWAN vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1598. CR. MISC./9645/2021 363,365,366(A),34 A.BAIL	1	ANUJ SAH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1599. CR. MISC./9646/2021 364,34 A.BAIL	1	RAMDEV SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
1600. CR. MISC./9649/2021 341,323,324,307,3 A.BAIL	1	PURUSHOTTAM KUMAR @ KUNDAN KUMAR vs STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1601. CR. MISC./9650/2021 379,411 A.BAIL	1	MD GULAB @ IMTIYAZ AHMED vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1602. CR. MISC./9656/2021 30(a) A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
1603. CR. MISC./9661/2021 66,66(C),66(D) A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G.
1604. CR. MISC./9665/2021 147,148,149,341,3 A.BAIL	1	CHHOTE MISHRA @ DHARMENDRA MISHRA vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY	A.G.
1605. CR. MISC./9666/2021 341,323,504,506,3 A.BAIL	1	MD. TANVEER vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1606. CR. MISC./9670/2021 302 A.BAIL	1	DHARMENDRA KUMAR SINGH @ DHARMENDRA KR. SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1607. CR. MISC./9676/2021 30(a) A.BAIL	1	RAJA KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1608. CR. MISC./9679/2021 272,273,120(B),46 A.BAIL	1	AMARNATH SAH @ AMARNATH PRASAD vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
1609. CR. MISC./9682/2021 147,148,149,341,3 A.BAIL	1	BINOD BIRAJI @ BINOD BIROJI vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1610. CR. MISC./9683/2021 302,201,34 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1611. CR. MISC./9684/2021 147,148,149,323,3 A.BAIL	1	AKASH KUMAR RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1612. CR. MISC./9687/2021 341,342,323,324,3 A.BAIL	1	ARUN RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1613. CR. MISC./9689/2021 147,148,149,323,3 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.



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1614. CR. MISC./9692/2021 341,323,379,354(B A.BAIL	1 GAYATRI DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1615. CR. MISC./9698/2021 ABP NO. 1449/2020 A.BAIL	1 KRISHNA KUMAR YADAV @ KISNA YADAV vs THE STATE OF BIHAR	ANAND TIWARI ANJANI KUMAR SHRI PRAKASH TIWARI	A.G.
1616. CR. MISC./9701/2021 147,149,341,323,3 A.BAIL	1 MASUDAN PASWAN ALIAS MASUDAN KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G. HARI KISHORE THAKUR
1617. CR. MISC./9705/2021 120(B) A.BAIL	1 LAXMAN MAHTO @ LAXMAN RAJ vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1618. CR. MISC./9706/2021 Due to previous e A.BAIL	1 SHEKH SHAHABUDDIN @ MD. SHAHABUDDIN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1619. CR. MISC./9707/2021 147,149,341,353,3 A.BAIL	1 RAJESH KUMAR @ RAJESH KUMAR YADUVANSHI vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1620. CR. MISC./9709/2021 147,148,149,341,3 A.BAIL	1 BHAJO PASWAN @ PIYUSH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1621. CR. MISC./9712/2021 30A A.BAIL	1 NANDU SAH @ NAND SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1622. CR. MISC./10790/2021 30(A) A.BAIL	1 BIPIN KHATIK vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1623. CR. MISC./10796/2021 409,420,120(B),48 A.BAIL	1 UTTAM KUMAR vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1624. CR. MISC./10808/2021 364,365,34 A.BAIL	1 ASRAF ALI @ PAPPU MIYAN vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
1625. CR. MISC./10810/2021 498(A),304(B),201 A.BAIL	1 BIMLA DEVI vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY	A.G.
1626. CR. MISC./10813/2021 272,273 A.BAIL	1 SIKANDER MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
1627. CR. MISC./10817/2021 Anticipatory bail A.BAIL	1 MANAGER SHARMA vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
1628. CR. MISC./10819/2021 341,342,323,325,3 A.BAIL	1 MD. ANWAR SAHJAD @ ANWAR SHAJAT vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G.
1629. CR. MISC./10823/2021 302,304(B),120(B) A.BAIL	1 BHAVNANDAN SAH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1630. CR. MISC./10837/2021 272,273 A.BAIL	1 BANGALI YADAV vs THE STATE OF BIHAR	BHAGYA NARAYAN JHA SANTOSH PANDAY, VIBHUTI RANJAN	GULNAR BEGUM
1631. CR. MISC./10838/2021 409,420,120(B) A.BAIL	1 MAHANTH RAM MOHAS DAS @ RAM MOHAN DAS vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
1632. CR. MISC./10842/2021 147,148,149,341,3 A.BAIL	1 VINOD RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1633. CR. MISC./10844/2021 323,341,307,504,5 A.BAIL	1 ROCKY DEVI @ ROCKI DEVI vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	GAURI SHANKAR GUPTA
1634. CR. MISC./10845/2021 30(A) A.BAIL	1 DEEPAK KUMAR @ DEEPAK KUMAR YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1635. CR. MISC./10847/2021 341,323,307,504,3 A.BAIL	1 BINOD PRASAD vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	A.G.
1636. CR. MISC./10850/2021 406,420 A.BAIL	1 PRABHAT KUMAR RANJAN vs THE STATE OF BIHAR	ABHOY KUMAR KASHYAP	A.G. DINESH JHA
1637. CR. MISC./10856/2021 30(A) A.BAIL	1 SONU KUMAR SINGH @ SONU SINGH vs THE STATE OF BIHAR	RAJIVA RANJAN DHEERAJ KUMAR	A.G.
1638. CR. MISC./10857/2021 406,420,34 A.BAIL	1 KUMAR RAJNISH vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.

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1639. CR. MISC./10860/2021 Anticipatory bail A.BAIL	1 ANIL KUMAR @ ANIL KUMAR CHAUDHARY vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
1640. CR. MISC./10867/2021 302,304(B),34 A.BAIL	1 YUGAL KISHORE SAH vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
1641. CR. MISC./10868/2021 30A A.BAIL	1 SANJEEV CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	ARUN KUMAR PANDEY
1642. CR. MISC./10872/2021 341,323,307,504,5 A.BAIL	1 ABHIJEET RAJ VERMA @ RAJ VERMA vs THE STATE OF BIHAR	ANAND KISHORE CHOUHARY DHANANJAY KUMAR	SHANTANU KUMAR
1643. CR. MISC./10873/2021 indian penal code A.BAIL	1 BACCHU SINGH @ RAGHUNATH SINGH vs THE STATE OF BIHAR	KALYAN SHANKAR SMITA KUMARI	A.G.
1644. CR. MISC./10874/2021 147,148,149,341,3 A.BAIL	1 SANOJ PASWAN vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
1645. CR. MISC./10878/2021 188,379,414,/34 A.BAIL	1 KAMLESH KUMAR @ KAMLESH MAHTO @ KAMLESH PATEL vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1646. CR. MISC./10885/2021 363,366(A),323,50 A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
1647. CR. MISC./10889/2021 a. bail A.BAIL	1 KUNDAN SAH @ KUNDAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1648. CR. MISC./10897/2021 7 A.BAIL	1 MAHESH SAW vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1649. CR. MISC./10900/2021 420,407,468,471,1 A.BAIL	1 SANDHYA KUMARI vs THE STATE OF BIHAR	UMA KANT MISHRA BIJAY KUMAR PANDEY AJAY KUMAR SHARMA ARPANA KUMARI	A.G.
1650. CR. MISC./10907/2021 30(A) A.BAIL	1 DIPU KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1651. CR. MISC./10908/2021 anticipatory bail A.BAIL	1 KALLU BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1652. CR. MISC./10912/2021 147,148,149,302 A.BAIL	1 LAKHAN YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
1653. CR. MISC./10914/2021 341,323,307,384,3 A.BAIL	1 VISHUNDEV RAVIDAS vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
1654. CR. MISC./10922/2021 20(B)(ii)(c),22(b A.BAIL	1 SONU KUMAR vs THE UNION OF INDIA	ANIL KUMAR SINGH	K.N.SINGH (A.D.S.G)
1655. CR. MISC./10931/2021 341,323,307,498A, A.BAIL	1 SADAREY ALAM @ RAJA vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. VIKASH KUMAR PANKAJ PRATIYUSH KUMAR
1656. CR. MISC./10933/2021 420,406,467,468,4 A.BAIL	1 PHOOL KUMARI DEVI @ PHOOL DEVI vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G. KUMAR PRIYA RANJAN
1657. CR. MISC./10934/2021 366(A),494,34 A.BAIL	1 YOGENDRA MUKHIYA vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
1658. CR. MISC./10939/2021 ANTICIPATORY BAIL A.BAIL	1 GANESH DUBEY @ JHULAN DUBEY vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
1659. CR. MISC./10943/2021 272,273,120B,34 A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1660. CR. MISC./10947/2021 a.bail A.BAIL	1 SHATRUGHAN KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1661. CR. MISC./10955/2021 anticipatory bail A.BAIL	1 RAJU SAH @ RAJU KUMAR SAH vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1662. CR. MISC./10957/2021 30A A.BAIL	1 ARVIND KUMAR @ ARVIND RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G.
1663. CR. MISC./10962/2021 498(A),365,34 A.BAIL	1 INDRASANI DEVI vs THE STATE OF BIHAR	RAJEEV RANJAN	CHANDRA BHUSHAN PRASAD
1664. CR. MISC./10999/2021 341,323,354,354(A A.BAIL	1 KRISHNA MURARI MAHTO vs THE STATE OF BIHAR	ARUN KUMAR RAI	ARUN KUMAR PANDEY
1665. CR. MISC./11011/2021 341,323,379,504,5 A.BAIL	1 BIPUL KUMAR SINGH @ VIPUL KUMAR SINGH vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR ABHAY KUMAR SINGH	A.G.
1666. CR. MISC./11012/2021 a bail A.BAIL	1 RANJEET SAHANI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.

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1667. CR. MISC./11013/2021 341,323,379,384,5 A.BAIL	1 MAINA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
1668. CR. MISC./11014/2021 341,323,307,504,5 A.BAIL	1 RAVINDRA KUMAR @ RAVINDRA KUMAE MEHTA vs THE STATE OF BIHAR	ARUN	A.G.
1669. CR. MISC./11018/2021 366,366.A A.BAIL	1 BASANTI DEVI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ANGAD KUNWAR	A.G.
1670. CR. MISC./11021/2021 420,34 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	PURUSOTTAM KUMAR SHIVGANGA KUMAR GUPTA	A.G.
1671. CR. MISC./11025/2021 147,341,324,325,3 A.BAIL	1 BIRENDRA SAH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G. KRISHNA KANT SINGH
1672. CR. MISC./11026/2021 147,148,149,307,5 A.BAIL	1 MADAN UPADHYAY vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA DAIZY KUMARI	CHANDRA BHUSHAN PRASAD
1673. CR. MISC./11028/2021 414,420,468,386,3 A.BAIL	1 RAN VIJAY SHARMA @ RAN VIJAY @ LAL SHARMA vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ AKSHAY LAL PANDIT	
1674. CR. MISC./11046/2021 379 A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	UPENDRA KUMAR
1675. CR. MISC./11047/2021 341,323,324,325,3 A.BAIL	1 RABINDRA KUMAR @ RABINDRA PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1676. CR. MISC./11050/2021 272,273,353,307,4 A.BAIL	1 KRISHNA KUMAR MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR JHA	ASHA DEVI
1677. CR. MISC./11051/2021 447,341,323,324,3 A.BAIL	1 SUNIL KUMAR RAY @ SUNIL KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1678. CR. MISC./11056/2021 341,323,308,504,3 A.BAIL	1 BIRJU PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1679. CR. MISC./11057/2021 302,34 A.BAIL	1 UTTAM PASWAN vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. SAROJ KUMAR
1680. CR. MISC./11059/2021 323,406,498A,504, A.BAIL	1 AMARJEET KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN
1681. CR. MISC./11061/2021 420,406,409,467,4 A.BAIL	1 PREM SAGAR MISHRA vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	A.G.
1682. CR. MISC./11062/2021 anticipatory bail A.BAIL	1 GOBARDHAN SINGH vs THE STATE OF BIHAR	PARAS NATH	A.G.
1683. CR. MISC./11063/2021 188,147,148,149,3 A.BAIL	1 MD. SHAHID vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	A.G.
1684. CR. MISC./11064/2021 30(A) A.BAIL	1 AMIT KUMAR SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1685. CR. MISC./11066/2021 341,323,420,427,4 A.BAIL	1 NOORULLAH @ NURULLAH vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI	A.G.
1686. CR. MISC./11067/2021 341,323,504,506,4 A.BAIL	1 FAKHAR ALAM@ DR FAKHRE ALAM vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1687. CR. MISC./11070/2021 341,323,307,504,3 A.BAIL	1 MADHESHWAR YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1688. CR. MISC./11071/2021 anticipatory bail A.BAIL	1 PRADUM KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1689. CR. MISC./11076/2021 363,366,376,120B, A.BAIL	1 JALIL ANSARI vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
1690. CR. MISC./11077/2021 30A A.BAIL	1 DEEPAK YADAV vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1691. CR. MISC./11078/2021 147,148,149,341,3 A.BAIL	1 DINESH KUMAR MAHATO @ DINESH MAHATO vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G.
1692. CR. MISC./11081/2021 379,411 A.BAIL	1 ASFAQUE ANSARI @ MD. ASHFAQUE vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.

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1693. CR. MISC./11083/2021 341,323,325,307,5 A.BAIL	1 VINAY YADAV vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
1694. CR. MISC./11092/2021 304(B),34 A.BAIL	1 SURAJ YADAV @ SURI YADAV @ SURUJ YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1695. CR. MISC./11093/2021 341,323,307,379,5 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1696. CR. MISC./11101/2021 272,273 A.BAIL	1 ARVIND CHOUBEY @ ARAVIND CHAUBE vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G.
1697. CR. MISC./11103/2021 30(A),(D),41 A.BAIL	1 PAPPU RAI @ PAPPU RAY vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1698. CR. MISC./11108/2021 498(A) A.BAIL	1 MITHUN KUMAR SINGH vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1699. CR. MISC./11111/2021 380,354,506,34 A.BAIL	1 MD. INAMUL HAQUE @ ANAMUL HAQUE vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1700. CR. MISC./11113/2021 420,34 A.BAIL	1 HARUN RASHID vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW AMRENDRA KUMAR SHRIVASTAWA KAMAL KISHORE SINGH	A.G.
1701. CR. MISC./11130/2021 147,148,149,341,3 A.BAIL	1 MALTI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1702. CR. MISC./11132/2021 395 A.BAIL	1 BIKRAM SINGH@VIKAS vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA	A.G.
1703. CR. MISC./11133/2021 272,273, A.BAIL	1 PAPPU RAI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1704. CR. MISC./11134/2021 30A A.BAIL	1 ARUN RAI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1705. CR. MISC./11137/2021 406,420,467,468,4 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1706. CR. MISC./11141/2021 341,323,324,325,3 A.BAIL	1 NITISH KUMAR YADAV vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1707. CR. MISC./11148/2021 147,148,149,323,3 A.BAIL	1 JITENDAR YADAV vs THE STATE OF BIHAR	MD. ASLAM ANSARI	ASHA DEVI
1708. CR. MISC./11149/2021 341,323,406,420,3 A.BAIL	1 MITHLESH KUMAR vs THE STATE OF BIHAR	SHIVANAND SINGH	A.G.
1709. CR. MISC./11150/2021 304B,34, A.BAIL	1 KAILI DEVI vs THE STATE OF BIHAR	ASHUTOSH KUMAR RAJENDRA PRASAD SAH	JAGDHR PRASAD
1710. CR. MISC./11160/2021 anticipatory bail A.BAIL	1 SANTOSH TURHA @ SANTOSH KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.
1711. CR. MISC./11161/2021 341,323,307,354,5 A.BAIL	1 MD AKHLAQUE vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
1712. CR. MISC./11164/2021 447,341,323,354(B A.BAIL	1 MITHILESH SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH RANVIR KUMAR	A.G.
1713. CR. MISC./11165/2021 147,149,341,323,3 A.BAIL	1 SRIKANT SHARMA vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ RAJESH KUMAR	A.G.
1714. CR. MISC./11168/2021 341,323,379,498(A A.BAIL	1 NAWAL KISHORE RAI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA ARVIND KR. SRIVASTAVA SANTOSH KUMAR	A.G.
1715. CR. MISC./11173/2021 147,148,149,307,3 A.BAIL	1 NARESH KUMAR DAS @ NARESH RAVIDAS vs THE STATE OF BIHAR	AKASH RAJ	A.G.
1716. CR. MISC./11174/2021 406,420,34 A.BAIL	1 MD AYUB ALAM (WARD SECRETARY) vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1717. CR. MISC./11176/2021 147,148,149,341,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	VEENA RANI PRASAD
1718. CR. MISC./11179/2021 366A,34 A.BAIL	1 VIKASH KUMAR KAMTI @ VIKASH KAMTI @ NAKSHEL KAMTI vs THE STATE OF BIHAR	SARITA KUMARI VIJAY ANAND	AKSHAY LAL PANDIT

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1719. CR. MISC./11195/2021 147,149,341,323,3 A.BAIL	1	BHARAT KUMAR @ BHARAT GIRI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1720. CR. MISC./11205/2021 376,493,34 A.BAIL	1	SUSHMA DEVI vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	UPENDRA KUMAR
1721. CR. MISC./11207/2021 365 A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	RAJNISH KUMAR ARCHANA MISHRA	YOGENDRA KUMAR
1722. CR. MISC./12326/2021 341,323,307,379,5 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1723. CR. MISC./12328/2021 467,468,471,420,3 A.BAIL	1	KULDIP KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
1724. CR. MISC./12331/2021 30(A)(C) A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1725. CR. MISC./12335/2021 147,148,149,341,3 A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1726. CR. MISC./12336/2021 498(A),304(B),34 A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
1727. CR. MISC./12338/2021 498(A),341,323,50 A.BAIL	1	RAM JATAN PRASAD vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SHANKAR KUMAR RAKESH AMBASTHA
1728. CR. MISC./12340/2021 420,419,406,467,4 A.BAIL	1	RAJIV RANJAN SINGH @ RAJU SINGH vs THE STATE OF BIHAR	BHIM KUMAR YADAV MAHENDRA THAKUR	A.G.
1729. CR. MISC./12341/2021 307,326(A),341,34 A.BAIL	1	VISHNU RAY @ VISHNUDEV RAY @ BISHNU DEV RAY @ BISUN RAY vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
1730. CR. MISC./12342/2021 498(A) A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. ARVIND KUMAR SINGH MUKUL JEE
1731. CR. MISC./12343/2021 anticipatory bail A.BAIL	1	RAMKRIPAL KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1732. CR. MISC./12345/2021 30(a) A.BAIL	1	BIRENDRA BIND @ BIRENDRA BIN vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1733. CR. MISC./12346/2021 30A,52 A.BAIL	1	SONU @ VIKAS YADAV @ VIKAS KUMAR YADAV vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1734. CR. MISC./12347/2021 498A,313,506,34 A.BAIL	1	MANOHAR KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
1735. CR. MISC./12348/2021 366(A) A.BAIL	1	KUMAR SAURABH @ KUMAR SAURABH JHA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1736. CR. MISC./12350/2021 304(B),201,34 A.BAIL	1	PRAMILA DEVI @ NIRMALA DEVI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1737. CR. MISC./12351/2021 30(a) A.BAIL	1	RAM BABU RAI vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH	A.G.
1738. CR. MISC./12353/2021 302,34 A.BAIL	1	UCHIT YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1739. CR. MISC./12355/2021 147,148,149,323,3 A.BAIL	1	SHABANA KHATOON vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1740. CR. MISC./12358/2021 341,323,324,354,3 A.BAIL	1	ANJAN KUMAR RAI @ ANJAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G.
1741. CR. MISC./12359/2021 448,504,506,302,1 A.BAIL	1	BRAJ BHUSHAN SINGH vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G. TEJ NARAYAN SINGH HARSH KR. SINGH
1742. CR. MISC./12360/2021 30A A.BAIL	1	SATYENDRA PANDIT vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1743. CR. MISC./12361/2021 30A A.BAIL	1	DHARMENDRA SAW vs THE STATE OF BIHAR	ANIL KUMAR SINHA ARVIND KUMAR	A.G.
1744. CR. MISC./12364/2021 30(a),38(ii) A.BAIL	1	MAHAVIR KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
1745. CR. MISC./12365/2021 341,323,307,504,5 A.BAIL	1	MD IRSHAD vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
1746. CR. MISC./12367/2021 anticipatory bail A.BAIL	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1747. CR. MISC./12371/2021 147,148,149,302 A.BAIL	1	ANIL YADAV vs THE STATE OF BIHAR	SANJAY KUMAR AMARESH KUMAR	A.G. RAMA KANT SINGH

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1748. CR. MISC./12372/2021 147,148,149,341,3 A.BAIL	1 BHUSHAN CHOUDHARY vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
1749. CR. MISC./12376/2021 414 A.BAIL	1 TINKU KUMAR @ TIKU KUMAR @ AADARSH KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1750. CR. MISC./12378/2021 anticipatory bail A.BAIL	1 MD. NATRAJ @ NATRAJ vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1751. CR. MISC./12381/2021 147,148,149,341,3 A.BAIL	1 MD. IQBAL @ IQBAL HASAN vs THE STATE OF BIHAR	SURYA NARAYAN SAH	A.G.
1752. CR. MISC./12384/2021 304(B),34 A.BAIL	1 VIKASH CHOUDHRAY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1753. CR. MISC./12386/2021 363,366,34 A.BAIL	1 MUNNA RAY vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1754. CR. MISC./12390/2021 147,148,149,341,3 A.BAIL	1 MD. PHOOL vs THE STATE OF BIHAR	DHANANJAY KUMAR ANISH KUMAR	A.G.
1755. CR. MISC./12395/2021 304(B),34 A.BAIL	1 MEERA DEVI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1756. CR. MISC./12399/2021 392 A.BAIL	1 KARU YADAV @ RAJKUMAR YADAV vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	A.G.
1757. CR. MISC./12400/2021 341,323,498(A),34 A.BAIL	1 DHANJAY RAI @ DHANANJAY RAI vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	A.G. SANJAY KUMAR
1758. CR. MISC./12405/2021 366(A),34 A.BAIL	1 SANOJ RAI @ SANOJ KUMAR YADAV vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1759. CR. MISC./12407/2021 anticipatory bail A.BAIL	1 RAJ KISHOR RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1760. CR. MISC./12409/2021 302,120(B) A.BAIL	1 JAI SHANKAR PRASAD SINGH @ BABLU SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1761. CR. MISC./12411/2021 Anticipatory bail A.BAIL	1 BINDA RAI @ VIRENDRA RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1762. CR. MISC./12412/2021 341,323,307,379,4 A.BAIL	1 SMT. SHOBHA DEVI @ SHOBHA DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1763. CR. MISC./12414/2021 413,414,428,429,3 A.BAIL	1 MD. KYUM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1764. CR. MISC./12421/2021 384,379 A.BAIL	1 SADANAND SINGH vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	NIRMAL KUMAR SINHA
1765. CR. MISC./12425/2021 420,467,468,471,1 A.BAIL	1 SANDHYA SINGH vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANJAY MANDAL SIYARAM PANDEY	AJAY MISHRA
1766. CR. MISC./12426/2021 anticipatory bail A.BAIL	1 MD. RIZWAN @ MOHAMMAD RIZWAN vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G.
1767. CR. MISC./12429/2021 341,323,324,379,3 A.BAIL	1 SURESH GOHIWAR @ SURESH YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1768. CR. MISC./12431/2021 306,34 A.BAIL	1 JYOTI KUMARI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
1769. CR. MISC./12432/2021 147,148,149,186,1 A.BAIL	1 MANNI PASWAN @ MANIKANT PASWAN vs THE STATE OF BIHAR	SARITA BAJAJ SHUBHAM BAJAJ	A.G.
1770. CR. MISC./12434/2021 365,302,201 A.BAIL	1 RANJIT CHOUDHARY @ RANJIT KUMAR @ RANJIT KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	A.G.
1771. CR. MISC./12437/2021 33(i)(b),33(i)(d) A.BAIL	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
1772. CR. MISC./12440/2021 363/364 A.BAIL	1 RANJEET YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR VIKAS KUMAR	A.G.
1773. CR. MISC./12441/2021 272,273,34 A.BAIL	1 CHANDRAPAL KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
1774. CR. MISC./12444/2021 341,323,504,307,3 A.BAIL	1 VIJAY SINGH vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.

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1775. CR. MISC./12445/2021 409,420,120(B) A.BAIL	1 ANITA KUMARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR NILESH KUMAR SWETA KUMARI UDBHAV	A.G.
1776. CR. MISC./12449/2021 419,420,120(B),46 A.BAIL	1 NIRAJ KUMAR SINGH vs THE STATE OF BIHAR	OM PRAKASH SINGH DIWAKAR PRASAD SINGH	A.G. BRIJ NANDAD PRASAD
1777. CR. MISC./12450/2021 498A,504,34 A.BAIL	1 GUDIYA SINGH @ SEEMA KUMARI vs THE STATE OF BIHAR	ANAND KUMAR	A.G.
1778. CR. MISC./12455/2021 302,201,34 A.BAIL	1 SHANKAR KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. DEEPAK KUMAR DHANANJAY KUMAR GUPTA
1779. CR. MISC./12457/2021 341,323,324,307,3 A.BAIL	1 CHANDRA GUPTA @ CHANDRA GUPT SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1780. CR. MISC./12458/2021 Anticipatory bail A.BAIL	1 RAUSHAN MANJHI vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
1781. CR. MISC./12459/2021 406,420 A.BAIL	1 LAKHAN LAL SINGH @ RAMAN JEE vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
1782. CR. MISC./12460/2021 341,323,324,307,3 A.BAIL	1 RAM BABU YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1783. CR. MISC./12461/2021 147,148,149,323,3 A.BAIL	1 VIDYA NAND PRASAD CHOUDHARY vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
1784. CR. MISC./12462/2021 Anticipatory Bail A.BAIL	1 KIRAN KUMARI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G.
1785. CR. MISC./12464/2021 341,323,307,354(B) A.BAIL	1 MOHD NASIM KHAN @ NASIM KHAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1786. CR. MISC./12465/2021 Anticipatory bail A.BAIL	1 BABAR GADDI @ BABAR ALAM vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
1787. CR. MISC./12466/2021 ANTICIPATORY BAIL A.BAIL	1 SRI BHAGWAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH JYOTSNA RANI MISHRA	A.G.
1788. CR. MISC./12470/2021 498A A.BAIL	1 SAHID IQBAL vs THE STATE OF BIHAR	BINOD KUMAR	A.G. SANDIP KUMAR GAUTAM
1789. CR. MISC./12473/2021 147,148,149,323,3 A.BAIL	1 RAJU KUMAR RAI @ RAJU RAI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR
1790. CR. MISC./12474/2021 302,498A,201,34 A.BAIL	1 JITENDRA KUMAR @ JITENDRA SINGH vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
1791. CR. MISC./12477/2021 420, A.BAIL	1 MD. IFTAKHAR vs THE STATE OF BIHAR	N. A. SHAMSI	SHAILENDRA KUMAR SINGH
1792. CR. MISC./12479/2021 147,148,149,341,3 A.BAIL	1 VINOD YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	KALYAN SHANKAR VINOD KUMAR BINDESWARI SINGH
1793. CR. MISC./12480/2021 30A A.BAIL	1 AKHILESH SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	TARKESHWAR NATH THAKUR
1794. CR. MISC./12482/2021 147,148,379, A.BAIL	1 SURENDER PRASAD @ SURENDER SINGH vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	MD. FAHIMUDDIN
1795. CR. MISC./12483/2021 341,323,324,307,3 A.BAIL	1 SURAJ MISTRY vs THE STATE OF BIHAR	VINAY MISTRY SANKET	LAKSHMI KANT SHARMA
1796. CR. MISC./12485/2021 406,420, A.BAIL	1 DINESH PASWAN vs THE STATE OF BIHAR	PRITISH KUMAR LAL	PARMESHWAR MEHTA
1797. CR. MISC./12486/2021 341,323,337,504,3 A.BAIL	1 GANESH MANJHI vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	SANJAY KUMAR SHARMA
1798. CR. MISC./12488/2021 30(A)(C) A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	ARJUN PRASAD	PRADEEP NARAIN KUMAR
1799. CR. MISC./12490/2021 272,273,34, A.BAIL	1 AKHILESH KUMAR MISHRA vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	SANJAY KUMAR
1800. CR. MISC./12491/2021 409,420,468,120B, A.BAIL	1 VIKKAY JAISWAL vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN NIDHI KUMARI	A.G.

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1801. CR. MISC./12495/2021 498A,302,120B, A.BAIL	1 MD. NAUSHAD vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G BIMAL KUMAR MARUTI KUMARI
1802. CR. MISC./12500/2021 a. bail A.BAIL	1 KAUSHAL KISHOR THAKUR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G
1803. CR. MISC./12504/2021 30(A) A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
1804. CR. MISC./12505/2021 anticipatory bail A.BAIL	1 GAUTTAM PASWAN @ GAUTTAM PASWAN vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G
1805. CR. MISC./12508/2021 30A A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	A.G.
1806. CR. MISC./12510/2021 147,148,149,341,3 A.BAIL	1 SHIV CHARAN RISHI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G
1807. CR. MISC./12511/2021 147,148,149,307,5 A.BAIL	1 VIKRAM @ VIKRAM MANDAL AND ANOTHER vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G
1808. CR. MISC./12512/2021 147,148,149,341,3 A.BAIL	1 VIKASH KUMAR @ NAGMANI vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G
1809. CR. MISC./12513/2021 379,498-A A.BAIL	1 ALOK KUMAR @ VIKKI vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G
1810. CR. MISC./12514/2021 anticipatory bail A.BAIL	1 VISHAL YADAV vs THE STATE OF BIHAR	MUKUL PRASAD KARYA NAND SHARMA	A.G
1811. CR. MISC./12516/2021 272,273,34 A.BAIL	1 VIJAY SINGH @ BIJENDRA KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1812. CR. MISC./12518/2021 341,323,354(B),44 A.BAIL	1 PANDAV DAS @ PANDAV KUMAR DAS vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1813. CR. MISC./12531/2021 341,323,324,307,5 A.BAIL	1 UMA MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
1814. CR. MISC./12533/2021 272,273 A.BAIL	1 VEDEO RAI @ VIDEO RAI vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK JAY PRAKASH SHARMA	A.G.
1815. CR. MISC./12535/2021 406,409,420,120(B A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	SIDDHARTHA PRASAD SUNIT KUMAR OM PRAKASH KUMAR	PARMESHWAR MEHTA
1816. CR. MISC./12536/2021 147,148,149,307,3 A.BAIL	1 VIDYOTAMA DEVI @ VIDYOTAMA TIWARI vs THE STATE OF BIHAR	ALOK	A.G.
1817. CR. MISC./12548/2021 30A A.BAIL	1 RAKESH PRASAD vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G.
1818. CR. MISC./12549/2021 498A,406,323,379, A.BAIL	1 AJIT KUMAR @ AJIT PRASAD vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	A.G.
1819. CR. MISC./12552/2021 30A,32-II,III A.BAIL	1 PINTU SINGH @ PINTU KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G.
1820. CR. MISC./12555/2021 8C,20B,II,B,22,27 A.BAIL	1 MADAN SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1821. CR. MISC./12557/2021 341,323,504,302,3 A.BAIL	1 NAVLESH CHAUDHARY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1822. CR. MISC./13395/2021 30(a)(c) A.BAIL	1 DASO KORA @ DOSO KORA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1823. CR. MISC./13397/2021 147,186,341,342,3 A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MINAKSHI KUMARI PANKAJ KUMAR SINGH	A.G.
1824. CR. MISC./13399/2021 504,337,379,341,3 A.BAIL	1 KAILASH MANDAL @ KAILASH RAI @ KAILASH KUMAR MANDAL @ KAILASH RAJ vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
1825. CR. MISC./13400/2021 341,323,325,307,3 A.BAIL	1 JITENDRA YADAV @ JITEN YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
1826. CR. MISC./13406/2021 30(a) A.BAIL	1 MOHAMAD TAUFIK ALAM @ MOHAMMAD TAUFIQUE ALAM vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1827. CR. MISC./13410/2021 Anticipatory bail A.BAIL	1 PUJAN KUMAR @ PUJA RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1828. CR. MISC./13412/2021 341,323,307,504 A.BAIL	1 JAYJAY RAM YADAV @ JAY RAM YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.



1829. CR. MISC./13415/2021 30(a) A.BAIL	1 BIRENDRA SINGH @ BHUAR SINGH vs THE STATE OF BIHAR	RAVI SHANKAR SAHAY A.G. CHANDRA MOHAN JHA RANDHIR KUMAR NO.1
1830. CR. MISC./13416/2021 341,323,307,504,5 A.BAIL	1 RAKESH PRASAD vs THE STATE OF BIHAR	PRIYA GUPTA A.G. MOHIT AGARWAL
1831. CR. MISC./13418/2021 Anticipatory bail A.BAIL	1 DHIRENDRA GOSWAMI @ BIRENDRA GOSWAMI vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY A.G.
1832. CR. MISC./13419/2021 341,323,325,307,3 A.BAIL	1 MD SAFIULLAH vs THE STATE OF BIHAR	KUNDAN RATHORE A.G.
1833. CR. MISC./13421/2021 447,341,323,324,3 A.BAIL	1 MITHILA DEVI vs THE STATE OF BIHAR	HRIDAY NARAYAN LAKSHMI KANT HARSHIT SHARMA
1834. CR. MISC./13422/2021 30A,32(1)(2)(3),4 A.BAIL	1 SIPAHI RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH A.G.
1835. CR. MISC./13424/2021 341,323,354,34 A.BAIL	1 SATYENDRA PANDIT vs THE STATE OF BIHAR	SHYAMAL PRAKASH A.G. SUSHMA KUMARI RAJKUMAR RAJESH GIRISH CHANDRA
1836. CR. MISC./13425/2021 498A,34 A.BAIL	1 ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	SHAMBHU SHARAN A.G. SINGH
1837. CR. MISC./13428/2021 30A A.BAIL	1 AKHILESH KUMAR @ AKHILESH PRASAD @ CHUNNU JI vs THE STATE OF BIHAR	MANISH CHANDRA A.G. GANDHI
1838. CR. MISC./13431/2021 147,148,149,324,3 A.BAIL	1 SANJEEV YADAV vs THE STATE OF BIHAR	BIPIN KUMAR A.G. BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR
1839. CR. MISC./13432/2021 447,147,148,149,3 A.BAIL	1 ARJUN PASWAN @ ARJUN KUMAR PASWAN vs THE STATE OF BIHAR	RAM SHANKAR PRASAD SATYA NAND SHUKLA
1840. CR. MISC./13436/2021 147,148,149,323,3 A.BAIL	1 YOGENDRA BIN vs THE STATE OF BIHAR	APRAJITA A.G.
1841. CR. MISC./13439/2021 420 A.BAIL	1 MD NASIM @ MOHAMMAD NASIM @ MD. NASEEM vs THE STATE OF BIHAR	NIRANJAN KUMAR A.G. RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR
1842. CR. MISC./13440/2021 147,148,149,447,3 A.BAIL	1 SUBODH THAKUR vs THE STATE OF BIHAR	PRAKASH CHANDRA A.G.
1843. CR. MISC./13442/2021 498(A) A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI A.G.
1844. CR. MISC./13443/2021 354A A.BAIL	1 SADANAND ROY @ SADE ROY vs THE STATE OF BIHAR	NILANJAN A.G. CHATTERJEE GOURANGA CHATTERJEE
1845. CR. MISC./13444/2021 323,341,307,379,5 A.BAIL	1 MANOJ SAH vs THE STATE OF BIHAR	SURAJ NARAIN YADAV BRAJENDRA NATH ANKIT ANAND PANDEY SURAJ KUMAR SUMAN TARAKANT RISHI
1846. CR. MISC./13445/2021 341,323,307,504,5 A.BAIL	1 GENAURI YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR A.G.
1847. CR. MISC./13446/2021 25(1-b)a,26,35 A.BAIL	1 ABHISHEK SINGH @ SRIKANT SINGH @ ABHISHEK KUMAR @ SHRIKANT vs THE STATE OF BIHAR	ARVIND KUMAR A.G. PRADHAN MAYANK KUMAR
1848. CR. MISC./13448/2021 147,148,149,452,3 A.BAIL	1 MD. IMRAN vs THE STATE OF BIHAR	SATYA PRAKASH SINHA A.G.
1849. CR. MISC./13449/2021 420,467,468,471,3 A.BAIL	1 MANTI DEVI vs THE STATE OF BIHAR	DR. SHRADDHANAND A.G. PASWAN GIRIDHAR GOPAL SATISH KUMAR SINHA TIWARY SATYENDRA PRASAD ARVNENDRA KUMAR THAKUR
1850. CR. MISC./13450/2021 409,420,467,468,4 A.BAIL	1 RANJAY KUMAR vs THE STATE OF BIHAR	ARUN KUMAR A.G.
1851. CR. MISC./13451/2021 447,341,307 A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR A.G. RAJ NARAYAN MISHRA
1852. CR. MISC./13456/2021 386,387,34 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G.
1853. CR. MISC./13457/2021 30A A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR A.G.

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1854. CR. MISC./13458/2021 30A A.BAIL	1 NITIN RANJAN @ CHHOTU THAKUR vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
1855. CR. MISC./13459/2021 prayaer for pre a A.BAIL	1 SUNIL SAH vs THE STATE OF BIHAR	RAM KUMAR SINGH ABHISHEK RANJAN SINGH	A.G.
1856. CR. MISC./13460/2021 147,149,323,307,3 A.BAIL	1 SURDAYAL SAH @ SURUDYAL SAH vs THE STATE OF BIHAR	SUNIL KUMAR	MD. IFTEKHAR MAHMOOD
1857. CR. MISC./13461/2021 302,307,323,341,3 A.BAIL	1 SANGITA KUMARI vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G.
1858. CR. MISC./13462/2021 147,148,149,341,3 A.BAIL	1 VIJAY SINGH @ VIJAY KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1859. CR. MISC./13463/2021 30(a) A.BAIL	1 KISHAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1860. CR. MISC./13464/2021 341,323,324,307,5 A.BAIL	1 RAMAKANT YADAV vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1861. CR. MISC./13465/2021 30(a) A.BAIL	1 UMESH RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1862. CR. MISC./13467/2021 341,323,324,307,3 A.BAIL	1 SANJAY GOND vs THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR RAMANUJ (5681)	A.G.
1863. CR. MISC./13470/2021 302,201,467,468,4 A.BAIL	1 BIRENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1864. CR. MISC./13471/2021 147,148,149,341,3 A.BAIL	1 BIRENDRA YADAV @ BIRENDRA MOHAN YADAV vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1865. CR. MISC./13474/2021 120(B),147,148,36 A.BAIL	1 UPENDRA KUMAR @ UPENDRA PASWAN @ DHARMENDRA KUMAR @ DHARMENDRA PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
1866. CR. MISC./13475/2021 anticipatory bai A.BAIL	1 SURENDRA PASWAN vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G.
1867. CR. MISC./13480/2021 147,148,149,341,3 A.BAIL	1 CHANDRA KISHORE YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
1868. CR. MISC./13481/2021 147,323,307,379,5 A.BAIL	1 MANI LAL RAVI DAS vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
1869. CR. MISC./13482/2021 302,34 A.BAIL	1 CHANDRASHEKHAR YADAV @ CHANESHWAR KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
1870. CR. MISC./13484/2021 341,323,324,504,5 A.BAIL	1 MD. CHIKU AHMAD @ MD. HAMAD TAJ KARIM vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1871. CR. MISC./13485/2021 147,148,149,341,3 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1872. CR. MISC./13486/2021 328,302,34 A.BAIL	1 MALTI DEVI @ MANTI DEVI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	A.G. SANJAY KUMAR MISHRA
1873. CR. MISC./13487/2021 30(A) A.BAIL	1 BINOD PANDIT vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1874. CR. MISC./13489/2021 272,273 A.BAIL	1 GANESH MAHTO vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1875. CR. MISC./13494/2021 341,323,354,379,4 A.BAIL	1 SANTOSH MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1876. CR. MISC./13495/2021 341,323,307,379,5 A.BAIL	1 JAYKANT YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1877. CR. MISC./13497/2021 341,379,471,467,4 A.BAIL	1 PRAMOD KAMAT vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1878. CR. MISC./13500/2021 341,323,307,448,3 A.BAIL	1 SONU JHA vs THE STATE OF BIHAR	DEEPAK SAHAY JAMUAR	A.G.
1879. CR. MISC./13502/2021 anticipatory bail A.BAIL	1 KAMESHWAR MAHTO vs THE STATE OF BIHAR	PANKAJ KUMAR NIDHI	A.G.
1880. CR. MISC./13503/2021 30A A.BAIL	1 ASHOK SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
1881. CR. MISC./13511/2021 30(a) A.BAIL	1 BIPUL SINGH vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.

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1882. CR. MISC./13512/2021 30(a) A.BAIL	1 SUDHIR KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
1883. CR. MISC./13514/2021 147,149,341,323,3 A.BAIL	1 RAM UCHIT YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1884. CR. MISC./13515/2021 498(A),323,34 A.BAIL	1 VICKKY KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1885. CR. MISC./13519/2021 8(c),20(b)(ii)(B) A.BAIL	1 HALCHAL SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1886. CR. MISC./13529/2021 341,323,324,307,3 A.BAIL	1 BHARAT CHAUDHARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1887. CR. MISC./13534/2021 304(B),201,34 A.BAIL	1 HARUN MIYA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1888. CR. MISC./13539/2021 341,323,354(C),30 A.BAIL	1 CHANDAN KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR KAMALA KANT UPADHYAY	A.G. RABINDRA KUMAR
1889. CR. MISC./13543/2021 304(B),34 A.BAIL	1 HEMLATA DEVI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
1890. CR. MISC./13547/2021 447,323,324,325,3 A.BAIL	1 SIGHASHAN SAHANI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
1891. CR. MISC./13552/2021 30(a) A.BAIL	1 VED PRAKASH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1892. CR. MISC./13557/2021 354C,506,509 A.BAIL	1 AKHTAR @ AKHTAR KHAN @ MUGGAN vs THE STATE OF BIHAR	RINA SINHA	A.G.
1893. CR. MISC./13558/2021 147,148,149,341,3 A.BAIL	1 RAMA RAM vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1894. CR. MISC./13560/2021 323,304,34 A.BAIL	1 PRAMOD SARDAR vs THE STATE OF BIHAR	HARE KRISHNA PRASAD PATLA KUMARI	A.G.
1895. CR. MISC./13562/2021 135 A.BAIL	1 RAVINDRA YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1896. CR. MISC./13567/2021 399,402,414,412 A.BAIL	1 SUMAN KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1897. CR. MISC./13568/2021 30A A.BAIL	1 KINDEV PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1898. CR. MISC./13570/2021 467,468,471,420,2 A.BAIL	1 DINESH RAI vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD	A.G.
1899. CR. MISC./13583/2021 Anticipatory bail A.BAIL	1 NAWAL RAI @ NAWAL KISHORE RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1900. CR. MISC./13586/2021 147,148,149,341,3 A.BAIL	1 VINOD LAL SHRIVASTAVA vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
1901. CR. MISC./13587/2021 147,149,323,307,5 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY	A.G.
1902. CR. MISC./13589/2021 30A A.BAIL	1 CHOTU SAHNI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1903. CR. MISC./13591/2021 447,341,323,307,3 A.BAIL	1 MANOJ BIND vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
1904. CR. MISC./13593/2021 147,148,149,353,3 A.BAIL	1 MITHILESH PRASAD vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	A.G.
1905. CR. MISC./13601/2021 147,149,323,341,3 A.BAIL	1 GIRJANAND KHERWAR vs THE STATE OF BIHAR	ARUN	A.G.
1906. CR. MISC./13602/2021 Anticipatory bail A.BAIL	1 RAJIV KUMAR @ RAJIV DUBEY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1907. CR. MISC./13605/2021 30A A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
1908. CR. MISC./13607/2021 366A,447,379,504, A.BAIL	1 GOLU CHOUDHARY @ RAMISHWAR KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
1909. CR. MISC./13608/2021 363,366,366A,34 A.BAIL	1 RAJANI DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN SWATI KUMARI	A.G.
1910. CR. MISC./13610/2021 302,201,120B,34 A.BAIL	1 MANOJ SINGH @ RAJENDRA RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.

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1911. CR. MISC./13611/2021 341,323,307,504,3 A.BAIL	1 SAUDAGAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. RAJESH KUMAR SINHA
1912. CR. MISC./13612/2021 304B,34 A.BAIL	1 SASH RAI @ SESH RAI @ SESHNATH RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1913. CR. MISC./13613/2021 7 A.BAIL	1 MD. IBRAN AFJAL vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE	A.G.
1914. CR. MISC./13619/2021 A BAIL A.BAIL	1 MD. EKHLAQUE ANSARI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1915. CR. MISC./13623/2021 342,323,354B A.BAIL	1 RABEN YADAV vs THE STATE OF BIHAR	KUMARI SUDHA SINHA SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	SATYENDRA PRASAD
1916. CR. MISC./13625/2021 448,354,354B,323 A.BAIL	1 VIMLESH KUMAR VIMAL vs THE STATE OF BIHAR	NILESH SINHA HIMANSHI SINGH RAJESH KUMAR SINGH	A.G.
1917. CR. MISC./13627/2021 272,273,34 A.BAIL	1 RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1918. CR. MISC./13628/2021 269,270,353,354D, A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1919. CR. MISC./13631/2021 420,406,409 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
1920. CR. MISC./13635/2021 295,295A A.BAIL	1 MD SUKRUDDIN vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
1921. CR. MISC./13636/2021 302,34 A.BAIL	1 RUBHAM KUMAR @ RUBHAM PANDEY vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	A.G.
1922. CR. MISC./14484/2021 30A A.BAIL	1 VISHWAJEET SINGH @ RAJA BABU vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1923. CR. MISC./14487/2021 false implication A.BAIL	1 MD. JOHAR ALAM vs THE STATE OF BIHAR	NACHIKETA JHA AJIT KUMAR SINGH	A.G.
1924. CR. MISC./14488/2021 323,353,346,367,3 A.BAIL	1 MD. NIJAM @ NAIMUDDIN @ NOOR ALAM @ NIJAMUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1925. CR. MISC./14489/2021 Anticipatory bail A.BAIL	1 MUKESH SAO @ MUKESH KUMAR vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G.
1926. CR. MISC./14493/2021 30A A.BAIL	1 CHHOTELAL SAH @ ABHAY KUMAR @ CHHAUTELAL SAH vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1927. CR. MISC./14495/2021 30(a) A.BAIL	1 SUSHIL SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1928. CR. MISC./14500/2021 147,323,341,354(B A.BAIL	1 KANHAIYA RAM @ KANHAIYA KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1929. CR. MISC./14501/2021 341,323,324,307,5 A.BAIL	1 MD. PAPPU vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1930. CR. MISC./14505/2021 429,153(A),295(A) A.BAIL	1 ALTAF KHAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1931. CR. MISC./14506/2021 341,323,308,379,3 A.BAIL	1 EHTESAM @ AYAHTASAM vs THE STATE OF BIHAR	NAFISUZZOHA MD. MANZER KARIM	A.G.
1932. CR. MISC./14507/2021 341,323,354,506,3 A.BAIL	1 NEPALI RAM vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
1933. CR. MISC./14509/2021 341,323,307,504,3 A.BAIL	1 RAVINDRA SAH vs THE STATE OF BIHAR	SHIV SAGER SHARMA	A.G.
1934. CR. MISC./14510/2021 272,273,34 A.BAIL	1 MOHAN YADAV vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
1935. CR. MISC./14513/2021 30A A.BAIL	1 ADARSH SINGH @ MUKUL @ ADARSH KUMAR SINGH vs THE STATE OF BIHAR	JAVED ASLAM	A.G.
1936. CR. MISC./14514/2021 30A,45 A.BAIL	1 ABHISHEK TIWARI @ ABHISHEK KUMAR TIWARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1937. CR. MISC./14515/2021 498A,341,323,56,3 A.BAIL	1 SHARDA DEVI @ SHARDA DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.

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1938. CR. MISC./14516/2021 272,273 A.BAIL	1 SAROJ PASWAN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1939. CR. MISC./14517/2021 304B,34 A.BAIL	1 SANJEET SINGH @ SANJEET KUMAR SINGH vs THE STATE OF BIHAR	NAMRATA MISHRA SATYA NAND SHUKLA	A.G. SHUBHESH PANDEY
1940. CR. MISC./14518/2021 anticipatory bail A.BAIL	1 MUKESH KUSHWAHA vs THE STATE OF BIHAR	SATYA RANJAN SINHA	A.G.
1941. CR. MISC./14522/2021 anticipatory bail A.BAIL	1 RAMBHA DEVI vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G.
1942. CR. MISC./14525/2021 302,201,34 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH AVNISH KUMAR SINGH	A.G.
1943. CR. MISC./14526/2021 30(a) A.BAIL	1 RANJAN YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1944. CR. MISC./14529/2021 272,273,34 A.BAIL	1 SANJEEV SINGH @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SHRUTI SINHA	A.G.
1945. CR. MISC./14532/2021 147,341,323,324,4 A.BAIL	1 CHHATU SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1946. CR. MISC./14533/2021 341,323,307,379,5 A.BAIL	1 NUMAN @ MD. NUMAN ALAM vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
1947. CR. MISC./14537/2021 341,323,307,427,4 A.BAIL	1 MAHESH PASWAN vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
1948. CR. MISC./14538/2021 341,448,323,354,3 A.BAIL	1 SANDEEP KUMAR @ SANDEEP YADAV @ SANDEEP PRASAD YADAV vs STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1949. CR. MISC./14541/2021 392 A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1950. CR. MISC./14546/2021 143,145,147,149,1 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	AJAY KUMAR JAIN	A.G.
1951. CR. MISC./14548/2021 30A A.BAIL	1 RANJEET KUMAR @ BADE vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1952. CR. MISC./14549/2021 307,302,34 A.BAIL	1 RAUNAK KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1953. CR. MISC./14551/2021 147,148,149,302 A.BAIL	1 RAM EKWAL RAY vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1954. CR. MISC./14552/2021 406,420,467,468,4 A.BAIL	1 AMIT ACHARYA vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
1955. CR. MISC./14553/2021 30(a),38 A.BAIL	1 RANJEET KUMAR @ RANJEET RAI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
1956. CR. MISC./14555/2021 30A A.BAIL	1 LALBABU YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1957. CR. MISC./14556/2021 a bail A.BAIL	1 DEEPAK RAI vs THE STATE OF BIHAR	BISHWAJEET SINGH KUNDAN KUMAR SINGH	A.G.
1958. CR. MISC./14559/2021 147,341,323,307,3 A.BAIL	1 RAMASHISH YADAV vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1959. CR. MISC./14560/2021 272,273 A.BAIL	1 ANIL SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1960. CR. MISC./14561/2021 406,420,34 A.BAIL	1 KASHYAP ANAND vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
1961. CR. MISC./14563/2021 30A A.BAIL	1 RANJEET SHARMA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1962. CR. MISC./14565/2021 30A A.BAIL	1 RAMSEVAK MAHTO vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR SHASHANK CHANDRA	A.G.
1963. CR. MISC./14567/2021 341,323,324,354,3 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. UMESH PRASAD MRITYUNJAY KUMAR
1964. CR. MISC./14568/2021 188,34 A.BAIL	1 PANDIT BIPIN TIWARI @ BIPIN TIWARI vs THE STATE OF BIHAR	MAYANK MOHAN	A.G.
1965. CR. MISC./14571/2021 420,406,467,468,4 A.BAIL	1 PREMJI @ PREMCHAND PRASAD vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.

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1966. CR. MISC./14573/2021 413,414 A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G.
1967. CR. MISC./14575/2021 341,323,419,420,5 A.BAIL	1	VIJAY SHANKAR PATHAK vs THE STATE OF BIHAR	DAMODAR PRASAD TIWARY BRAJ BHUSHAN MISHRA	A.G.
1968. CR. MISC./14576/2021 147,341,323,325,3 A.BAIL	1	RAM KUMAR RAY @ RAM KUMAR @ RAMMA vs THE STATE OF BIHAR	SANJANA SETU PRATEEK	A.G.
1969. CR. MISC./14577/2021 341,323,504,379,3 A.BAIL	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1970. CR. MISC./14580/2021 3 A.BAIL	1	PAKALU @ RAVINDRA KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
1971. CR. MISC./14581/2021 304B,34 A.BAIL	1	PAPPU YADAV @ NIRANJAN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1972. CR. MISC./14582/2021 Bail A.BAIL	1	BAIJU MAHTO vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1973. CR. MISC./14584/2021 147,149,341,323,3 A.BAIL	1	TOODU KUMAR @ TOODU THAKUR vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
1974. CR. MISC./14585/2021 272,273,34 A.BAIL	1	RAJA PASWAN @ RAJA KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1975. CR. MISC./14586/2021 272,273,406,420,1 A.BAIL	1	ABHISHEK SINGH vs THE STATE OF BIHAR	RAKESH MOHAN SINGH	A.G.
1976. CR. MISC./14588/2021 30(a) A.BAIL	1	KRISHNA KUMAR @ KRISHNA BIND vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SARBOTTAM KUMAR SARKAR	A.G.
1977. CR. MISC./14590/2021 cr misc A.BAIL	1	MUKESH NISHAD @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1978. CR. MISC./14591/2021 498A, A.BAIL	1	ASMAUL HAQUE @ ISMAUL HAQUE @ MD. ISMAUL HAQUE vs THE STATE OF BIHAR	MD. FAHIMUDDIN	A.G.
1979. CR. MISC./14593/2021 414 A.BAIL	1	SUDHIR YADAV vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1980. CR. MISC./14594/2021 8C,20B,II,B,29, A.BAIL	1	RABIUL ISLAM @ RAVI vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G.
1981. CR. MISC./14595/2021 147,148,149,354,3 A.BAIL	1	RANJEET SAH vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
1982. CR. MISC./14596/2021 448,341,323,493,4 A.BAIL	1	MD SHAKIL @ MD SHAKIL SADA vs THE STATE OF BIHAR	ABUL KALAM	A.G.
1983. CR. MISC./14597/2021 341,323,379,354,5 A.BAIL	1	SONI DEVI vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1984. CR. MISC./14598/2021 147,148,149,341,3 A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1985. CR. MISC./14599/2021 30-A,33,3436,41 A.BAIL	1	SUNIL PRASAD @ SUNIL KUMAR PRASAD vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1986. CR. MISC./14601/2021 30A,32,41,56A A.BAIL	1	SAGAR YADAV vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
1987. CR. MISC./14602/2021 376 A.BAIL	1	KAUSHAL MISTRI @ KAUSHAL KISHORE vs THE STATE OF BIHAR	DILIP KUMAR ROY MANOJ KUMAR PANDEY	A.G.
1988. CR. MISC./14603/2021 30A A.BAIL	1	GAGAN KUMAR MAHARAJ @ LALA @ RAUSHAN MAHARAJ vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
1989. CR. MISC./14605/2021 341,323,324,307,3 A.BAIL	1	SURESH PRASAD YADAV @ SURESH YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1990. CR. MISC./14606/2021 363,366A,34 A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	ABHOY KUMAR KASHYAP SANJU SINGH	A.G.
1991. CR. MISC./14608/2021 498A,323,406, A.BAIL	1	JAILENDRA KUMAR @ JALENDRA KUMAR @ PINTOO vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	A.G.
1992. CR. MISC./14610/2021 30A A.BAIL	1	SATYENDRA KUMAR YADAV @ CHOTAN YADAV vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.

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1993. CR. MISC./14611/2021 302,201,34 A.BAIL	1	LAKCHMINIYA DEVI @ LAKCHO DEVI vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
1994. CR. MISC./14612/2021 392 A.BAIL	1	RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	RINA SINHA	A.G.
1995. CR. MISC./14613/2021 324,307,385,302,1 A.BAIL	1	UJJAWAL KUMAR SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. KANCHAN KUMARI
1996. CR. MISC./14615/2021 272,273,308,34 A.BAIL	1	SONU CHAUHAN @ SONU vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
1997. CR. MISC./14616/2021 302,34 A.BAIL	1	JAY HIND YADAV vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
1998. CR. MISC./14617/2021 420,467,468,471 A.BAIL	1	RAM BARAI THAKUR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1999. CR. MISC./14618/2021 498-A,494,34 A.BAIL	1	VIKASH MANDAL @ BIKASH MANDAL vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2000. CR. MISC./14619/2021 366A A.BAIL	1	UPENDRA ROY vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2001. CR. MISC./14621/2021 147,149,341,323,3 A.BAIL	1	MD. LUKMAN @ LUKMAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2002. CR. MISC./14622/2021 417,376,496,493 A.BAIL	1	SUNIL MURMU @ SUNIL KUMAR MURMU vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
2003. CR. MISC./14623/2021 341,342,323,504,3 A.BAIL	1	KUMARI BABITA SRIWASTAVA vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR RANJEETA SINGH	A.G.
2004. CR. MISC./14624/2021 30A A.BAIL	1	MANOJ PATEL vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G.
2005. CR. MISC./14625/2021 452,354B,504,506, A.BAIL	1	KAMENDRA YADAV vs THE STATE OF BIHAR	NAVIN KUMAR SINGH SANGEET DEOKULIAR	A.G.
2006. CR. MISC./14626/2021 147,149,341,323,3 A.BAIL	1	JAMSHED @ JAMSHAD vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2007. CR. MISC./14628/2021 30-A A.BAIL	1	SHIVANAND MANDAL vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
2008. CR. MISC./14632/2021 498(A),323,354(B) A.BAIL	1	VINAY KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. KARANDEEP KUMAR
2009. CR. MISC./14633/2021 498A,323,494, A.BAIL	1	RANJIT KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. RAJESH KUMAR SINGH
2010. CR. MISC./14634/2021 399,402 A.BAIL	1	PAPPU VISHWAKARMA @ PAPPU KUMAR VISHWAKARMA vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2011. CR. MISC./14635/2021 30A,32,41-1 A.BAIL	1	MITU SINGH vs THE STATE OF BIHAR	LAL BABU SINGH PRIY RANJAN	A.G.
2012. CR. MISC./14638/2021 147,149,341,323,3 A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
2013. CR. MISC./14642/2021 147,148,149,341,3 A.BAIL	1	SURENDRA RAI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2014. CR. MISC./14643/2021 25(1-B),A,26,27,3 A.BAIL	1	SHIVAM VERMA vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
2015. CR. MISC./14644/2021 302,201,120-B A.BAIL	1	DIPAK RAI @ DEEPAK KUMAR RAI vs THE STATE OF BIHAR	HARSH ANUJ PRASHANT KUMAR	TARUN PRASAD MANDAL
2016. CR. MISC./14645/2021 366A/364 A.BAIL	1	PRADIP KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2017. CR. MISC./14646/2021 341,323,354,324,3 A.BAIL	1	DILIP KUMAR @ DILIP SUTIHAR vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
2018. CR. MISC./14647/2021 420 A.BAIL	1	SHAIENDRA KUMAR SINGH vs THE STATE OF BIHAR	SANJEET KUMAR PREETY KUNWAR	A.G.
2019. CR. MISC./14651/2021 341,323,353,414,5 A.BAIL	1	RAJ KUMAR RAI @ RAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA SATISH KUMAR SINHA	A.G.

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2020. CR. MISC./14652/2021 498A,304B,120B,34 A.BAIL	1	MUNNI DEVI @ MUNIYA DEVI vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY PUNAM KUMARI	A.G.
2021. CR. MISC./14655/2021 148,149,323,324,3 A.BAIL	1	SUNIL THAKUR @ SUNIL KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
2022. CR. MISC./15379/2021 MOD (SJ) MOD (SJ)	1	RAMLALI KUNWAR vs THE STATE OF BIHAR	NARENDRA KUMAR	A.G.
2023. CR. MISC./15576/2021 341,323,498(A),50 A.BAIL	1	ROSHAN KUMAR PANDIT @ ROSHAN PANDIT @ RAUSHAN KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
2024. CR. MISC./15583/2021 406,420,34 A.BAIL	1	BISHOP M.A. DANIAL @ MUNNANGI ALFRED DANIEL vs THE STATE OF BIHAR	SMT. SUDHA AMBASTHA	A.G.
2025. CR. MISC./15587/2021 30(a),41(1)(2) A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
2026. CR. MISC./15595/2021 341,342,323,324,3 A.BAIL	1	JACKY ANSARI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2027. CR. MISC./15596/2021 414 A.BAIL	1	LALAN SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2028. CR. MISC./15597/2021 272,273,34 A.BAIL	1	PANKAJ PASWAN @ PANKAJ KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2029. CR. MISC./15610/2021 379 A.BAIL	1	SUBHASH RAW @ SUBHASHCHANDRA RAW vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH ATUL KUMAR	A.G.
2030. CR. MISC./15611/2021 8,20(b)(ii)(c) A.BAIL	1	PRAKASH YADAV @ RAMPRAGASH RAY vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2031. CR. MISC./15614/2021 406,420,379 A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2032. CR. MISC./15618/2021 341,323,307,379,5 A.BAIL	1	DEVI LAL YADAV vs THE STATE OF BIHAR	RAJNISH KUMAR	A.G.
2033. CR. MISC./15619/2021 379,461,427 A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2034. CR. MISC./15621/2021 498A,323,341,405, A.BAIL	1	AZAD ALI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
2035. CR. MISC./15630/2021 376,420,313,34 A.BAIL	1	SAMIMA KHATOON vs THE STATE OF BIHAR	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	SATYENDRA PRASAD
2036. CR. MISC./15631/2021 307 A.BAIL	1	PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2037. CR. MISC./15633/2021 147,148,149,323,3 A.BAIL	1	PRAVIN SAO @ PRAVIN KUMAR vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
2038. CR. MISC./15634/2021 147,148,149,341,3 A.BAIL	1	PAPPU SINGH @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
2039. CR. MISC./15635/2021 30A A.BAIL	1	SHIVAM KUMAR @ CHHOTU vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
2040. CR. MISC./15638/2021 147,149,188,353,2 A.BAIL	1	DHARMENDRA SAH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2041. CR. MISC./15642/2021 341,342,323,324,3 A.BAIL	1	VISHAL KUMAR @ VISHAL RAJ vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2042. CR. MISC./15648/2021 341,323,307,354A, A.BAIL	1	HARE KISHUN MUKHIYA vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2043. CR. MISC./15649/2021 341,323,324,307,3 A.BAIL	1	SUSHIL KUMAR YADAV @ SUSHIL YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
2044. CR. MISC./15650/2021 EXCISE ACT A.BAIL	1	MUNNA SINGH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
2045. CR. MISC./15651/2021 30(A)(D) A.BAIL	1	RUBI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
2046. CR. MISC./15652/2021 147,148,149,188,1 A.BAIL	1	NAUREJ @ NAUREJ ALAM @ MD. NOREZ ALAM vs THE STATE OF BIHAR	RANJEET CHOUBEY	A.G.
2047. CR. MISC./15653/2021 30A A.BAIL	1	NEERAJ KUMAR vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.



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2048. CR. MISC./15654/2021 341,323,324,325,3 A.BAIL	1	KAWILAS YADAV @ KAWILASH YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR JITENDRA KUMAR	A.G.
2049. CR. MISC./15656/2021 419,420,409 A.BAIL	1	AWADHESH PRASAD SINGH vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH	AJAY MISHRA
2050. CR. MISC./15660/2021 30(a) A.BAIL	1	ARJUN SAH vs THE STATE OF BIHAR	APRAJITA	A.G.
2051. CR. MISC./15661/2021 Anticipatory bail A.BAIL	1	RAJESH PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2052. CR. MISC./15662/2021 30A A.BAIL	1	DEEPAK YADAV @ BARA BAB vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
2053. CR. MISC./15664/2021 30(A),32 A.BAIL	1	SONU CHAUDHARY @ SUBHASH KUMAR vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
2054. CR. MISC./15669/2021 376,511,323,324,5 A.BAIL	1	NAUSHAD ALI vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	A.G.
2055. CR. MISC./15670/2021 272,273 A.BAIL	1	MANOJ SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2056. CR. MISC./15675/2021 147,148,149,323,3 A.BAIL	1	KARU@ DHARMENDRA YADAV vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
2057. CR. MISC./15676/2021 147,148,149,188,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2058. CR. MISC./15677/2021 498A A.BAIL	1	MUMTAZ @ MUNTSIR @ MUNTSIR ALAM vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
2059. CR. MISC./15678/2021 30(a) A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	UDAY KUMAR SANJAY KUMAR SINGH	A.G.
2060. CR. MISC./15679/2021 341,323,379,307,5 A.BAIL	1	SUBHASH YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
2061. CR. MISC./15680/2021 30(a) A.BAIL	1	BHIM MISHRA @ BHIM KUMAR MISHRA vs THE STATE OF BIHAR	NITYANAND MISHRA ATUL KUMAR PANDEY	A.G.
2062. CR. MISC./15681/2021 363,366(A),302,20 A.BAIL	1	DIWAKAR RAM vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2063. CR. MISC./15682/2021 30(a) A.BAIL	1	DHANIK RAI @ DHANIK KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
2064. CR. MISC./15685/2021 341,323,307,384,5 A.BAIL	1	UPENDRA KUMAR @ UPENDRA YADAV vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2065. CR. MISC./15688/2021 272,273 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
2066. CR. MISC./15689/2021 342,504,307,324,3 A.BAIL	1	OM SHANKAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
2067. CR. MISC./15691/2021 147,148,149,323,3 A.BAIL	1	GOLDEN KUMAR MISHRA @ GOLDEN MISHRA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
2068. CR. MISC./15693/2021 341,323,324,307,3 A.BAIL	1	MD ANUAL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
2069. CR. MISC./15694/2021 30A A.BAIL	1	MUKESH YADAV vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2070. CR. MISC./15695/2021 438 A.BAIL	1	BABLOO GOPE @ BABLU GOPE @ BABLU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G.
2071. CR. MISC./15696/2021 25(1-B)A,26,35, A.BAIL	1	AKBAR ANSARI @ MD. AKBAR ALI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
2072. CR. MISC./15698/2021 30A A.BAIL	1	NAVAL MAHTO @ NAVAL KISHORE MAHTO vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
2073. CR. MISC./15700/2021 392 A.BAIL	1	OM SINGH @ OM JEE SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2074. CR. MISC./15701/2021 420,467,468,471,1 A.BAIL	1	RINKI KUMARI vs THE STATE OF BIHAR	INDRADEO PRASAD PRIYANKA KUMARI	A.G.
2075. CR. MISC./15702/2021 376,511, A.BAIL	1	LAGANDEO RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.

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2076. CR. MISC./15707/2021 323,498A,34 A.BAIL	1	SANDEEP KUMAR vs THE STATE OF BIHAR	JYOTI PRAKASH ANIKET KUMAR THAKUR	A.G.
2077. CR. MISC./15708/2021 498(A) A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2078. CR. MISC./15711/2021 272,273, A.BAIL	1	RAMBABU PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
2079. CR. MISC./15712/2021 Anticipatory bail A.BAIL	1	MD. ABDULLAH vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	A.G. RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
2080. CR. MISC./15716/2021 147,148,149,341,3 A.BAIL	1	RAKESH PASWAN @ RAKESH KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.
2081. CR. MISC./15721/2021 447,448,341,323,3 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
2082. CR. MISC./15722/2021 498A,341,323,504, A.BAIL	1	BINAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	A.G.
2083. CR. MISC./15725/2021 apprehension of a A.BAIL	1	BIPIN PASWAN @ AMAN PASWAN @ AMAN KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	A.G.
2084. CR. MISC./15726/2021 30A,38,40(i) A.BAIL	1	SUBASH RAI @ SUBHASH RAY @ SUBAS RAI @ SUBHASH KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
2085. CR. MISC./15727/2021 272,273 A.BAIL	1	MAHESH MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2086. CR. MISC./15728/2021 341,323,308,504,3 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV	A.G.
2087. CR. MISC./15729/2021 302,34 A.BAIL	1	MOST CHANDRAVATI KUWAR vs THE STATE OF BIHAR	AJAY MISHRA	A.G. JAVED ASLAM DEVIKA RANI
2088. CR. MISC./15730/2021 498(A),494,497,32 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	A.G.
2089. CR. MISC./15731/2021 Anticipatory BAIL A.BAIL	1	RANJEET KUMAR vs THE STATE OF BIHAR	NAND KISHORE PRASAD	A.G.
2090. CR. MISC./15733/2021 anticipatory bail A.BAIL	1	CHANDRABHAN YADAV@ BHAN YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
2091. CR. MISC./15736/2021 409,420 A.BAIL	1	AMAR PASWAN vs THE STATE OF BIHAR	RAJ DULAR SAH	A.G.
2092. CR. MISC./15737/2021 anticipatory bail A.BAIL	1	KARU YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
2093. CR. MISC./15739/2021 272,273,308,34 A.BAIL	1	RAM KALI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2094. CR. MISC./15740/2021 341,323,337,379,3 A.BAIL	1	DARSHAN KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
2095. CR. MISC./15746/2021 323,341,307,406,4 A.BAIL	1	ISHRAT KHATOON vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G.
2096. CR. MISC./15747/2021 366(A),34 A.BAIL	1	NEELAM DEVI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2097. CR. MISC./15748/2021 498-A, A.BAIL	1	BRAJESH SHARMA vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
2098. CR. MISC./15755/2021 341,323,307,504,5 A.BAIL	1	RAM BALI BHAGAT AND OTHERS vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2099. CR. MISC./15756/2021 341,354,376,511,3 A.BAIL	1	SURAJ KUMAR @ SURAJ NARAYAN ANURAG vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN MADHAV RAJ	A.G.
2100. CR. MISC./15763/2021 323,341,307,354,4 A.BAIL	1	CHANDRAWATI DEVI vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G. SANJEEV KUMAR
2101. CR. MISC./15764/2021 406,409,420,34 A.BAIL	1	AVINASH JHA @ AVINASH KUMAR JHA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
2102. CR. MISC./15766/2021 341,323,384,379,4 A.BAIL	1	MD. TANWIR @ TANWEER SHAMSI vs THE STATE OF BIHAR	NAFISUZZOHA MD. MANZER KARIM	A.G.
2103. CR. MISC./15768/2021 302,201,120,34 A.BAIL	1	ABHISHEK RAI @ ABHISHEK KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.

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2104. CR. MISC./15769/2021 458,341,323,504,5 A.BAIL	1 MD TAUSIF vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2105. CR. MISC./15771/2021 394 A.BAIL	1 SANOJ KUMAR @ SANOJ MAHTO vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2106. CR. MISC./15773/2021 341,323,498A,504, A.BAIL	1 MD SHAHID @ JUHI @ MD SHAHID KEDAR JHA AFTEKHAR vs THE STATE OF BIHAR		A.G.
2107. CR. MISC./15774/2021 30(a)(b)(c) A.BAIL	1 VINOD KUMAR @ VINOD SAH vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
2108. CR. MISC./15775/2021 188,268,269,270,3 A.BAIL	1 BANTI MAHTO @ RAVI SHEKHAR PRASAD @ RAVI SHEKHAR KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
2109. CR. MISC./15777/2021 147,149,341,341,3 A.BAIL	1 SHYAM BIHARI PRASAD vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	A.G.
2110. CR. MISC./15779/2021 323,341,325,379,5 A.BAIL	1 BIJILI YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2111. CR. MISC./15780/2021 429,295(A) A.BAIL	1 BIGAN QUARAISI @ BIGAN QURAISHI @ NIJAMUDDIN QUARAISHI @ NIJAMUDIN KURESHI @ VIGAN KURAISHI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2112. CR. MISC./15781/2021 7 A.BAIL	1 BAIJNATH RAJAK vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
2113. CR. MISC./15782/2021 147,148,149,341,3 A.BAIL	1 DIPU KUMAR @ DEEPU SINGH @ RAVI BHUSHAN KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
2114. CR. MISC./15786/2021 341,147,148,149,3 A.BAIL	1 NARAYAN SINGH vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. SANTOSH KUMAR PANDEY
2115. CR. MISC./15789/2021 447,448,307,324,3 A.BAIL	1 VIKASH RANJAN KUMAR @ GUDDU KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2116. CR. MISC./15790/2021 147,148,149,323,3 A.BAIL	1 MANNU MANJHI @ MANNU KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI RAHUL RATHOUR	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
2117. CR. MISC./15791/2021 ANTICIPATORY BAIL A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
2118. CR. MISC./15792/2021 304B,34, A.BAIL	1 SAGIR DEWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2119. CR. MISC./15793/2021 30A A.BAIL	1 AJAY KUMAR SINGH @ AJAY SINGH @ HERA LAL vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G.
2120. CR. MISC./15794/2021 apprehension of a A.BAIL	1 SIDDHARTH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
2121. CR. MISC./15795/2021 30A A.BAIL	1 SUKHU MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2122. CR. MISC./15797/2021 341,342,323,324,1 A.BAIL	1 SATAN SAH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD ARVIND KUMAR	A.G.
2123. CR. MISC./16671/2021 302,120B,34, A.BAIL	1 DILKHUSH SINGH vs THE STATE OF BIHAR	BIPIN KUMAR LAKSHMI KANT SHARMA	A.G.
2124. CR. MISC./16674/2021 272,273, A.BAIL	1 SANTOSH PURBEY vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
2125. CR. MISC./16676/2021 147,149,341,323,5 A.BAIL	1 LALU MANDAL vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. RADHE SHYAM
2126. CR. MISC./16677/2021 30(a),37(b)(c) A.BAIL	1 GAURI KUMAR @ GAURI THATHERA vs THE STATE OF BIHAR	MD. SHAHID AKHTAR	A.G.
2127. CR. MISC./16680/2021 304,34 A.BAIL	1 RANJAN PANDEY @ RANJAN KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.

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2128. CR. MISC./16681/2021 323,379,498(A),50 A.BAIL	1	RAHUL KUMAR @ PRADEEP KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. PARMATMA SINGH
2129. CR. MISC./16682/2021 147,149,341,323,3 A.BAIL	1	MUKHLAL RAM vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
2130. CR. MISC./16684/2021 498(A),341,323,35 A.BAIL	1	MANOJ PASWAN vs THE STATE OF BIHAR	UDAY KUMAR RAM PRABODH THAKUR	A.G.
2131. CR. MISC./16685/2021 323,342,377,120B, A.BAIL	1	MD ANWAR ALAM @ ANWAR ALAM vs THE STATE OF BIHAR	SYED ASFAR ALAM SYED ASFAR ALAM NAGMA PRAVIN ANJUM PERVEEN PRAFULLA KUMAR JHA	A.G.
2132. CR. MISC./16686/2021 30A,38(2) A.BAIL	1	LALAN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY	A.G.
2133. CR. MISC./16691/2021 272,273,420,120B A.BAIL	1	MD SAHID @ SAHID PRADHAN vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
2134. CR. MISC./16694/2021 341,323,504,498A, A.BAIL	1	SHANTI DEVI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
2135. CR. MISC./16695/2021 304B,34 A.BAIL	1	MOTILAL SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2136. CR. MISC./16696/2021 Anticipatory bail A.BAIL	1	SIKENDAR YADAV @ SIFAIT LAL YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2137. CR. MISC./16700/2021 498A,323,307,316, A.BAIL	1	AWADHESH KUMAR SINGH @ AWADHESH SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
2138. CR. MISC./16703/2021 323,341,498A,34 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G. GOPAL KRISHNA AGRAWAL KUMAR RAVISH
2139. CR. MISC./16707/2021 341,323,324,307,4 A.BAIL	1	BABITA DEVI vs THE STATE OF BIHAR	SATISH CHANDRA	A.G.
2140. CR. MISC./16709/2021 341,323,325,504,5 A.BAIL	1	BINAY YADAV vs THE STATE OF BIHAR	BRAJ BHUSHAN MISHRA SATISH KUMAR JAI PRAKASH VERMA	A.G.
2141. CR. MISC./16711/2021 341,328,324,307,3 A.BAIL	1	RAKESH RAVAT vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA ARUN KUMAR LAL	A.G.
2142. CR. MISC./16712/2021 272,273,414,420,1 A.BAIL	1	RAVI SAHNI @ MASTER JEE vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
2143. CR. MISC./16713/2021 30(a) A.BAIL	1	GUDDU KUMAR @ GUDDU SAH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
2144. CR. MISC./16714/2021 30A A.BAIL	1	RAMBILASH BHUIYAN @ RAMBILASH vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2145. CR. MISC./16715/2021 30A A.BAIL	1	SHAMBHU MUKHIYA vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2146. CR. MISC./16717/2021 448,504,384,341,3 A.BAIL	1	KAILASH KUMAR CHOUDHARY @ KAILASH CHOUDHARY vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
2147. CR. MISC./16718/2021 366,498 A.BAIL	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
2148. CR. MISC./16721/2021 147,148,149,341,3 A.BAIL	1	RAM NARAYAN SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2149. CR. MISC./16722/2021 419,420,467,468,4 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	SANJIV SHARAN	A.G.
2150. CR. MISC./16724/2021 341,323,307,324,3 A.BAIL	1	DEEPAM KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	ZEYAUH HODA	A.G.
2151. CR. MISC./16727/2021 147,148,149,341,3 A.BAIL	1	MADHURI DEVI @ MADHURI GUPTA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH SUNIL KUMAR	A.G.
2152. CR. MISC./16728/2021 30A A.BAIL	1	JITENDRA YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.

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2153. CR. MISC./16731/2021 147,148,149,323,3 A.BAIL	1	UPENDRA YADAV @ UPENDRA KUMAR @ UPENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
2154. CR. MISC./16735/2021 447,448,341,323,3 A.BAIL	1	RAHUL YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
2155. CR. MISC./16736/2021 30A A.BAIL	1	NAWAL KUMAR vs THE STATE OF BIHAR	PRABHAKAR KUMAR	A.G.
2156. CR. MISC./16737/2021 272,273,34 A.BAIL	1	MD. FARUK @ FARUK ANSARI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
2157. CR. MISC./16742/2021 147,148,149,447,4 A.BAIL	1	SUJAN YADAV @ SURENDRA KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
2158. CR. MISC./16743/2021 341,420,504,506 A.BAIL	1	RAJEEV KUMAR vs THE STATE OF BIHAR	SIDDHARTHA PRASAD OM PRAKASH KUMAR SUNIT KUMAR	YOGENDRA KUMAR SINGH
2159. CR. MISC./16744/2021 147,148,149,341,3 A.BAIL	1	NIRAJ KUMAR @ NIRAJ YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2160. CR. MISC./16745/2021 30(a),30(g),41 A.BAIL	1	KANGESH KUMAR @ KANGESH DAS @ VIKRAM DAS @ RANGESH DAS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2161. CR. MISC./16746/2021 272,273 A.BAIL	1	DHIRESH KUMAR JHA vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
2162. CR. MISC./16748/2021 379,34 A.BAIL	1	SUBHASH HALDAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
2163. CR. MISC./16749/2021 272,273 A.BAIL	1	ABHISHEK KUMAR @ ABHISHEK PASWAN vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2164. CR. MISC./16751/2021 366(A),34 A.BAIL	1	MD. SAIDAR @ MD. SAIDAR RAIN vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2165. CR. MISC./16755/2021 30A A.BAIL	1	NITESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2166. CR. MISC./16757/2021 341,323,324,307,3 A.BAIL	1	MD.GULAB vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2167. CR. MISC./16758/2021 30(a) A.BAIL	1	NITESH KUMAR SINGH @ NITESH KUMAR @ NITESH SINGH vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G.
2168. CR. MISC./16759/2021 30A A.BAIL	1	BINDU SINGH @ VITTU KUMAR @ VITTU SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	A.G.
2169. CR. MISC./16760/2021 341,323,308,379,5 A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2170. CR. MISC./16761/2021 341,323,307,379,5 A.BAIL	1	MISHRILAL YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2171. CR. MISC./16762/2021 30D A.BAIL	1	AJIT KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
2172. CR. MISC./16765/2021 304B,34 A.BAIL	1	RUNIYA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
2173. CR. MISC./16766/2021 414,420,120(B),34 A.BAIL	1	VICKY RAI @ VICKY KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2174. CR. MISC./16768/2021 25(1-a)25,(1-AA), A.BAIL	1	MD. MAHFOOZ @ MAHI vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
2175. CR. MISC./16769/2021 272,273, A.BAIL	1	GONAUR PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
2176. CR. MISC./16771/2021 30A,30(g),41 A.BAIL	1	JEET MUKHIYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2177. CR. MISC./16777/2021 498A, A.BAIL	1	RANGNATH SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
2178. CR. MISC./16778/2021 341,323,307,34 A.BAIL	1	UGAD MANJHI vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
2179. CR. MISC./16779/2021 PRAYER FOR ANTICI A.BAIL	1	RAMESH KUMAR YADAV @ RAMESH YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA	A.G.
2180. CR. MISC./16781/2021 anticipatory bail A.BAIL	1	SHIV YADAV vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.

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2181. CR. MISC./16783/2021 30A A.BAIL	1 TULSI KHARWAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA A.G. KIRAN KUMARI SHARMA
2182. CR. MISC./16786/2021 a. bail A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G. SANJEET KUMAR DIGVIJAY NARAYAN SINGH UJJAWAL BHUSHAN
2183. CR. MISC./16787/2021 448,323,324,341,3 A.BAIL	1 KAMRE ALAM @ QAMRE ALAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR A.G.
2184. CR. MISC./16790/2021 30A A.BAIL	1 KAILASH KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR A.G. PRAVEEN KUMAR
2185. CR. MISC./16793/2021 302,120B,34, A.BAIL	1 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR A.G. SINGH BARUN KUMAR SINGH
2186. CR. MISC./16796/2021 457,380 A.BAIL	1 DHIRENDRA SINGH @ DHIRU vs THE STATE OF BIHAR	RAKESH SINGH A.G. MITHILESH KUMAR SINGH SAKET KUMAR SINGH
2187. CR. MISC./16800/2021 307,504,34 A.BAIL	1 ASHOK KUMAR MISHRA @ ASHOK MISHRA vs THE STATE OF BIHAR	KUNDAN KUMAR A.G. RANJEET KUMAR
2188. CR. MISC./16801/2021 341,323,307,504,5 A.BAIL	1 GULAB CHAND BIND @ GULAB BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA A.G. RAKESH KUMAR MISHRA
2189. CR. MISC./16802/2021 304B,34 A.BAIL	1 JATA THAKUR @ RAMESHWAR THAKUR vs THE STATE OF BIHAR	MADHURENDRA KUMAR A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
2190. CR. MISC./16804/2021 420,406, A.BAIL	1 CHANDAN KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G. RAJEEV RANJAN
2191. CR. MISC./16806/2021 147,148,341,323,3 A.BAIL	1 JIVAN SAH vs THE STATE OF BIHAR	VIJAY SHANKER TIWARI A.G. SUMIT KUMAR JHA
2192. CR. MISC./16807/2021 341,323,307,504,5 A.BAIL	1 TETAR RAI @ DINESH RAI vs THE STATE OF BIHAR	PRAVEEN KUMAR A.G. RAVI PRAKASH DWIVEDI
2193. CR. MISC./16810/2021 406,419,420,467,4 A.BAIL	1 MOHAMMAD IMRAN KHAN vs THE STATE OF BIHAR	NILANJAN A.G. CHATTERJEE GOURANGA CHATTERJEE SAHIL KUMAR
2194. CR. MISC./16812/2021 147,148,149,447,4 A.BAIL	1 CHANNU KUMAR YADAV @ CHANNU KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH A.G.
2195. CR. MISC./16814/2021 341,323,324,307,3 A.BAIL	1 SUSHILA DEVI vs THE STATE OF BIHAR	VISHWAJEET KUMAR A.G. MISHRA
2196. CR. MISC./16815/2021 304B,201,34 A.BAIL	1 RAVI RANJAN PATHAK @ RAJA PATHAK vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN A.G.
2197. CR. MISC./16816/2021 anticipatory bail A.BAIL	1 SANJAY CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR A.G.
2198. CR. MISC./16818/2021 420 A.BAIL	1 NIWAS PRASAD SINGH @NAWASH PD. SINGH @ NAVESH KUMAR @ NIVESH SINGH vs THE STATE OF BIHAR	MRITUNJAY KUMAR A.G.
2199. CR. MISC./16823/2021 a. bail A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G.
2200. CR. MISC./16824/2021 379 A.BAIL	1 RAJ KUMAR CHOUHAN vs THE STATE OF BIHAR	RAMA NAND PODDAR A.G. RAVINDRA KUMAR CHOUHARY
2201. CR. MISC./16825/2021 376,420,341,323,5 A.BAIL	1 SANTOSH KUMAR SAH @ SANTOSH KUMAR vs THE STATE OF BIHAR	SHIVAM A.G. UDBHAV VAISHNAVI SINGH
2202. CR. MISC./16826/2021 392,395,412 A.BAIL	1 BHARAT KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR A.G. SINHA RAHUL RATHOUR YASHPAL YADAV
2203. CR. MISC./16831/2021 30A A.BAIL	1 MRS GOLKI DEVI @ URMILA DEVI vs THE STATE OF BIHAR	NAVIN KUMAR A.G.

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2204. CR. MISC./16836/2021 304(B),34 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	A.G.
2205. CR. MISC./16837/2021 302,34, A.BAIL	1 MAHESH MUKHIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G DHANNJAY KUMAR NO 2
2206. CR. MISC./16838/2021 30A A.BAIL	1 AMAN SAMRAT vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
2207. CR. MISC./16840/2021 30A A.BAIL	1 VANSHARAJ MUSAHAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
2208. CR. MISC./16841/2021 379,461,34 A.BAIL	1 MITHILESH KUMAR YADAV @ MITHLESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2209. CR. MISC./16843/2021 341,323,498A A.BAIL	1 PUNAM SINGH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G PRAMOD KUMAR PRASAD RAVINDRA KUMAR RAJESH ROY
2210. CR. MISC./16844/2021 7 A.BAIL	1 CHHOTE LAL PANDIT @ CHHOTE LAL PRAJAPATI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2211. CR. MISC./16845/2021 147,148,323,324,3 A.BAIL	1 DHARMDEO RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G
2212. CR. MISC./16846/2021 anticipatory bail A.BAIL	1 RAM PRAVESH SAHNI vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR	A.G.
2213. CR. MISC./16852/2021 147,148,149,323,3 A.BAIL	1 MUKESH PASWAN vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
2214. CR. MISC./16856/2021 30C A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2215. CR. MISC./16861/2021 364A,304B,323,498 A.BAIL	1 MD. SARIFUL @ MD. SAIFUL @ SARIFUL vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR ATUL KUMAR JHA	A.G.
2216. CR. MISC./16862/2021 302,120B A.BAIL	1 MD. KARIM vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2217. CR. MISC./16863/2021 30A A.BAIL	1 HARENDAR DAS @ HARENDAR RAVIDAS vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
2218. CR. MISC./16864/2021 467,468,471,420,1 A.BAIL	1 NITU KUNARI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2219. CR. MISC./16867/2021 420,467,468,471,1 A.BAIL	1 KISHAN LAL @ KISHAN LAL SHARMA vs THE STATE OF BIHAR	SAMIR KUMAR SAURAVH SINGH ANKIT KUMAR GAUTAM	A.G
2220. CR. MISC./16869/2021 323,147,148,392 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA DEEPAK KUMAR	A.G
2221. CR. MISC./16871/2021 363,34 A.BAIL	1 KUSUM SADHVI vs THE STATE OF BIHAR	ARPANA KUMARI	A.G.
2222. CR. MISC./16874/2021 147,148,149,341,3 A.BAIL	1 BHOLA NUT vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
2223. CR. MISC./17683/2021 341,323,354,379,5 A.BAIL	1 DURGA SHARAN YADAV @ NANHE vs THE STATE OF BIHAR	MASOOM ALAM KRISHNA MURARI VIJAY KUMAR MISHRA	A.G.
2224. CR. MISC./17684/2021 147,148,149,341,3 A.BAIL	1 MUKESH GIRI @ MUKESH KUMAR OTHERS vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
2225. CR. MISC./17685/2021 30a A.BAIL	1 SUNIL RAI vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA MUKESH MISHRA JYOTI	DR.MRITYUNJAYA KR.GAUTAM
2226. CR. MISC./17686/2021 30A,41 A.BAIL	1 UPENDRA RAJBHAR @ UPENDRA KUMAR RAJBHAR @ UPENDRA KUMAR BHAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.

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2227. CR. MISC./17689/2021 341,323,354,379,3 A.BAIL	1 SURAJ KUMAR MANDAL vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2228. CR. MISC./17690/2021 120B,420,467,468, A.BAIL	1 ANAND MOHAN vs THE STATE OF BIHAR	RANJEET TIWARY JITENDRA KUMAR TIWARY	NARSINGH TANTI BIPIN KUMAR SINHA
2229. CR. MISC./17692/2021 406,420,384,387 A.BAIL	1 DHURVA KUMAR SINGH vs THE STATE OF BIHAR	SANJIV SHARAN	A.G.
2230. CR. MISC./17693/2021 467,468,471,420,1 A.BAIL	1 RIMA KUMARI @ RINA KUMARI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2231. CR. MISC./17694/2021 341,323,307,337,3 A.BAIL	1 SUNIL PRASAD vs THE STATE OF BIHAR	INDU BHUSHAN PRASAD	A.G.
2232. CR. MISC./17697/2021 272,273 A.BAIL	1 PRAMOD SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2233. CR. MISC./17698/2021 363,366,367,368,3 A.BAIL	1 NITU DEVI vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	ASHOK KUMAR SINGH
2234. CR. MISC./17700/2021 498A,342,323,307, A.BAIL	1 BIBI KHATUN vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
2235. CR. MISC./17701/2021 363,366A,34 A.BAIL	1 DHARMENDRA MAHATO vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G.
2236. CR. MISC./17708/2021 341,323,324,307,3 A.BAIL	1 AMIT KUMAR @ VIKKI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2237. CR. MISC./17710/2021 406,409,34 A.BAIL	1 VINAY KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR KARNA	A.G.
2238. CR. MISC./17711/2021 3,4 A.BAIL	1 MANJOOR MIAN @ MANJOOR ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2239. CR. MISC./17712/2021 341,342,323,324,3 A.BAIL	1 SANDIP YADAV vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	ABHAY KUMAR ROY
2240. CR. MISC./17713/2021 379,411,188,269,2 A.BAIL	1 JHULAN SINGH @ PARMENDRA KUMAR SINGH vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
2241. CR. MISC./17716/2021 30(a),41(1) A.BAIL	1 RAKESH MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2242. CR. MISC./17718/2021 147,148,149,341,3 A.BAIL	1 JAMIL AKHTAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2243. CR. MISC./17720/2021 498A,34, A.BAIL	1 RANJEET KUMAR @ RANJEET RAM vs THE STATE OF BIHAR	ABHAY KUMAR	KUMAR RANJIT RANJAN
2244. CR. MISC./17724/2021 364A,385,387, A.BAIL	1 TEJAN vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA SHEO NANDAN PANDIT	ASHOK KUMAR SINGH
2245. CR. MISC./17725/2021 376,34 A.BAIL	1 UMAKANT MANDAL vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	A.G.
2246. CR. MISC./17731/2021 272,273 A.BAIL	1 JITENDRA RAI @ JITENDRA KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	ASHOK KUMAR SINGH
2247. CR. MISC./17732/2021 323,498A,379,307, A.BAIL	1 SHIBSHANKAR MAHTO vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	MD. IFTEKHAR MAHMOOD SANJAY KUMAR
2248. CR. MISC./17733/2021 341,342,376,511,3 A.BAIL	1 SADRE ALAM @ SADRE ALAM SHEIKH vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	A.G.
2249. CR. MISC./17735/2021 363,366,367,368,3 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	NAVIN KUMAR JHA ANAND KUMAR OJHA	ASHOK KUMAR SINGH
2250. CR. MISC./17738/2021 30A A.BAIL	1 RAJU KUMAR YADAV @ RAJU YADAV vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
2251. CR. MISC./17739/2021 30(a),37(b)(c) A.BAIL	1 RAJU HEMBRAM vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ALOK CHANDRA TARUN KUMAR SHEKHAR	A.G.
2252. CR. MISC./17747/2021 341,323,504,337,3 A.BAIL	1 YUGESH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.



2253. CR. MISC./17749/2021 448,147,341,323,3 A.BAIL	1	DANI MANDAL @ DEVENDRA PRASAD SINGH vs THE STATE OF BIHAR	UDAY CHAND PRASAD	MUKESH KUMAR SINGH
2254. CR. MISC./17750/2021 147,149,341,448,3 A.BAIL	1	HARDEO RAM vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
2255. CR. MISC./17751/2021 323,147,148,341,3 A.BAIL	1	SHITAM YADAV vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	ANANT KUMAR 1
2256. CR. MISC./17752/2021 30A A.BAIL	1	KAPIL SINGH vs THE STATE OF BIHAR	RINA SINHA	ANIL PRASAD SINGH
2257. CR. MISC./17753/2021 30A A.BAIL	1	KAMAL PASI @ KAMAAL PASI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	LALAN KUMAR
2258. CR. MISC./17754/2021 420 A.BAIL	1	CHANDRAPAL @ KAUSHAL KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	ARBIND KUMAR GIRI (AOR)
2259. CR. MISC./17756/2021 341,323,324,307,3 A.BAIL	1	CHHATU DAS vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. DHURENDRA KUMAR
2260. CR. MISC./17757/2021 323,341,307,379,5 A.BAIL	1	GOLU KUMAR @ GOLO KUMAR vs THE STATE OF BIHAR	SHASHI CHANDRA PANDEY	SANJAY KUMAR SHARMA
2261. CR. MISC./17758/2021 147,149,341,323,3 A.BAIL	1	SHUBHANKAR KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
2262. CR. MISC./17760/2021 30A A.BAIL	1	RAMAYAN KUMAR vs THE STATE OF BIHAR	KUMAR RAVISH GOPAL KRISHNA AGRAWAL	A.G.
2263. CR. MISC./17761/2021 341,323,307,504,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
2264. CR. MISC./17763/2021 30A A.BAIL	1	PAWAN KUMAR YADAV vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	A.G.
2265. CR. MISC./17765/2021 302,307,504,506,3 A.BAIL	1	DILIP PASWAN @ DILIP KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2266. CR. MISC./17767/2021 498(A),323,504,30 A.BAIL	1	WAKIL KUMAR @ WAKIL RAI @ VAKIL RAY vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G.
2267. CR. MISC./17772/2021 341,323,504,506,1 A.BAIL	1	MD. MUJAHID @ BABLU vs THE STATE OF BIHAR	BAM BAHADUR JHA	ANAND KISHORE CHOUDHARY
2268. CR. MISC./17773/2021 279,304,427,429 A.BAIL	1	MD. AFSAR vs THE STATE OF BIHAR	MD. ASLAM ANSARI JAWED AHMAD	RINA SINHA
2269. CR. MISC./17775/2021 420,467,468,471 A.BAIL	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	NIRMAL KUMAR SINHA
2270. CR. MISC./17776/2021 147,148,149,341,3 A.BAIL	1	SANTOSH GOSWAMI vs THE STATE OF BIHAR	RAJNISH KUMAR ARCHANA MISHRA	ABHAY KUMAR ROY
2271. CR. MISC./17777/2021 341,323,324,307,3 A.BAIL	1	MD JAHIR vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
2272. CR. MISC./17781/2021 CR MISC A.BAIL	1	RUDAL RAY vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2273. CR. MISC./17782/2021 30A A.BAIL	1	PRAMOD NUT vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
2274. CR. MISC./17783/2021 366A,380,34 A.BAIL	1	AMARNATH SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2275. CR. MISC./17785/2021 147,148,149,341,3 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	TUHIN SHANKAR	A.G. PANKAJ KUMAR JHA ABHIJEET GAUTAM
2276. CR. MISC./17787/2021 363,366A,34 A.BAIL	1	AMAN KUMAR @ AMAN DUBEY vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
2277. CR. MISC./17788/2021 anticipatory bail A.BAIL	1	LAL MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
2278. CR. MISC./17792/2021 420,120(B) A.BAIL	1	SUSHIL KUMAR VISHWAS vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2279. CR. MISC./17799/2021 30(a) A.BAIL	1	MUNSHI RAY vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	MADHURA NAND JHA
2280. CR. MISC./17801/2021 406,409,420,467,4 A.BAIL	1	VINAY KUMAR SINGH vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.

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2281. CR. MISC./17802/2021 30(a) A.BAIL	1 PAPPU SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
2282. CR. MISC./17811/2021 147,149,323,341,3 A.BAIL	1 RAMCHANDRA RAM vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2283. CR. MISC./17819/2021 420,467,468,471 A.BAIL	1 TRIBHUVAN KUMAR SAH vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	MD. FAHIMUDDIN
2284. CR. MISC./17827/2021 341,323,504,385,3 A.BAIL	1 GAURAV KUMAR vs THE STATE OF BIHAR	KRISHNA CHANDRA RAKESH KUMAR RANJAN	UMANATH MISHRA
2285. CR. MISC./17829/2021 188,269,270,271,3 A.BAIL	1 BABLU SINGH @ BABLOO SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.
2286. CR. MISC./17834/2021 147,148,149,341,3 A.BAIL	1 DILIP JHA @ DILIP KUMAR JHA vs THE STATE OF BIHAR	TUHIN SHANKAR	A.G. PANKAJ KUMAR JHA ABHIJEET GAUTAM
2287. CR. MISC./17835/2021 30A A.BAIL	1 BABALU SHARMA vs THE STATE OF BIHAR	PRATEEK TANDON VIKASH KUMAR SHUKLA	A.G.
2288. CR. MISC./17838/2021 304(B),34 A.BAIL	1 SHANTI KUWAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2289. CR. MISC./17839/2021 anticipatory bail A.BAIL	1 BIRENDRA MAHTO @ BIRENDRA KUMAR vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR	A.G.
2290. CR. MISC./17840/2021 30(a),34 A.BAIL	1 SADHU SARAN PRASAD vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM	A.G.
2291. CR. MISC./17841/2021 30A,30(D),34,36,4 A.BAIL	1 BIJENDRA MANJHI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2292. CR. MISC./17842/2021 302,201,34, A.BAIL	1 DEVI LAL THAKUR @ DEVI THAKUR vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
2293. CR. MISC./17843/2021 341,323,325,307,5 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	A.G.
2294. CR. MISC./17845/2021 498A,504,506,34, A.BAIL	1 KRISHNA KUMAR vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G.
2295. CR. MISC./17846/2021 147,148,149,341,3 A.BAIL	1 MD ARIF vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
2296. CR. MISC./17847/2021 498A A.BAIL	1 SIKANDAR KUMAR @ SIKANDAR PRASAD SAH @ SIKANDAR SAHU @ SIKENDRA KUMAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2297. CR. MISC./17849/2021 30(a),37(c) A.BAIL	1 ARUN KUMAR SRIVASTAVA vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2298. CR. MISC./17851/2021 380,498(A),323 A.BAIL	1 CHUNMUN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
2299. CR. MISC./17855/2021 147,149,323,379,4 A.BAIL	1 PRIYADARSHI RAUSHAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
2300. CR. MISC./17859/2021 498A,341,323,504, A.BAIL	1 MD. MUMTAJ vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
2301. CR. MISC./17862/2021 419,420,467,468,3 A.BAIL	1 PINKU KUMAR PASWAN vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2302. CR. MISC./17863/2021 143,269,270,353,3 A.BAIL	1 ABDHESH RAY @ AWDHESH RAY vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
2303. CR. MISC./17864/2021 147,148,341,323,3 A.BAIL	1 RAKESH KUMAR @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2304. CR. MISC./17865/2021 272,273 A.BAIL	1 ANIL KUMAR YADAV vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
2305. CR. MISC./17866/2021 304B,34, A.BAIL	1 RAJA NARESH SINGH @ NARESH SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2306. CR. MISC./17867/2021 30A A.BAIL	1 VYAS DEV MANDAL @ BYASDEV MANDAL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.

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2307. CR. MISC./17869/2021 147,148,149,341,3 A.BAIL	1 RAJESH SADA vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
2308. CR. MISC./17870/2021 341,323,325,324,3 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
2309. CR. MISC./17872/2021 30(a) A.BAIL	1 JAMUN CHOUDHARY @ AJAY CHOUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2310. CR. MISC./17873/2021 147,148,149,341,3 A.BAIL	1 HASMUDDIN SHEIKH @ SHEKH HASAMUDDIN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2311. CR. MISC./17874/2021 30A A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2312. CR. MISC./17877/2021 30A,36 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2313. CR. MISC./17880/2021 30(a) A.BAIL	1 SUNIL KUMAR SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2314. CR. MISC./17884/2021 341,323,307,379,3 A.BAIL	1 MD. SHABAN @ BHUTTU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2315. CR. MISC./17888/2021 498(A),420 A.BAIL	1 PRAKASH KUMAR vs THE STATE OF BIHAR	RAM SEWAK PRASAD	A.G.
2316. CR. MISC./17890/2021 30(a),30(d) A.BAIL	1 SANJAY MANJHI vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY	A.G.
2317. CR. MISC./17892/2021 147,149,341,323,3 A.BAIL	1 DHARMBIR SINGH @ DHARAMBIR KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	UMANATH MISHRA BINOD KUMAR ARUN KUMAR GUPTA
2318. CR. MISC./17893/2021 147,149,341,323,3 A.BAIL	1 SHYAM RATHI RAM vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.
2319. CR. MISC./17895/2021 272,273 A.BAIL	1 LAXMAN CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
2320. CR. MISC./17896/2021 341,323,324,325,3 A.BAIL	1 VIKKY SINGH @ VIKKY KUMAR SINGH vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
2321. CR. MISC./17897/2021 120B,34 A.BAIL	1 KUNAL KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2322. CR. MISC./17898/2021 304,34 A.BAIL	1 VIJAY KUMAR @ VIJAY RAY vs THE STATE OF BIHAR	BARUN KUMAR CHOUDHARY SANDEEP JHA	A.G.
2323. CR. MISC./18759/2021 304(B),201,34 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
2324. CR. MISC./18767/2021 30(a) A.BAIL	1 ARVIND TANTI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2325. CR. MISC./18770/2021 30A A.BAIL	1 AMARJEET KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD PRAMOD KUMAR VERMA	SURENDRA PRASAD SINGH
2326. CR. MISC./18771/2021 498(A),307,324,34 A.BAIL	1 MD. MURSHID vs THE STATE OF BIHAR	ASHUTOSH SINGH INDRAJEET SINGH	A.G.
2327. CR. MISC./18773/2021 341,323,325,307,5 A.BAIL	1 PANKAJ MANJHI vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	SURENDRA PRASAD SINGH
2328. CR. MISC./18774/2021 7 A.BAIL	1 ANIRUDH SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2329. CR. MISC./18778/2021 363,366-A A.BAIL	1 DHARO MANJHI @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	SURESH PRASAD SINGH UTTAM KUMAR	PUSHPA SINHA
2330. CR. MISC./18781/2021 328,304-B,120-B,3 A.BAIL	1 MOSMAT PRAMILA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR RAJESH KUMAR LAKSHMI KANT SHARMA	VEENA KUMARI JAISWAL
2331. CR. MISC./18784/2021 323,341,504,506,4 A.BAIL	1 RAM NATH RAI vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH GHANSHYAM CHOUDHARY	PUSHPA SINHA
2332. CR. MISC./18785/2021 147,149,353,336,1 A.BAIL	1 MAHTAB ALAM vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2333. CR. MISC./18786/2021 147,148,149,342,3 A.BAIL	1 KUNAL PASWAN vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. PRAVEEN KUMAR

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2334. CR. MISC./18787/2021 147,149,341,342,3 A.BAIL	1	ASHOK CHOUDHARY vs THE STATE OF BIHAR	MUKUL KUMARI	A.G
2335. CR. MISC./18788/2021 341,323,379,504,5 A.BAIL	1	NAVAL SINGH @ NAWAL SINGH vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	SHYAM KUMAR SINGH
2336. CR. MISC./18793/2021 a.bail A.BAIL	1	SURAJ MUKHIYA vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
2337. CR. MISC./18794/2021 341,323,307,448,5 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY RAJESH KUMAR SINHA	A.G
2338. CR. MISC./18800/2021 cr misc A.BAIL	1	MUKESH PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G
2339. CR. MISC./18801/2021 341,323,324,447,4 A.BAIL	1	RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G
2340. CR. MISC./18802/2021 341,323,337,338,3 A.BAIL	1	LALBATI DEVI @ LALPATI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G
2341. CR. MISC./18807/2021 341,323,324,325,3 A.BAIL	1	SIYA SHARAN RAY vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G
2342. CR. MISC./18810/2021 302,504,34 A.BAIL	1	ARVIND SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	RAJ BALLABH SINGH BISHWESHWAR RAM
2343. CR. MISC./18812/2021 406,409,420,34 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	PARMESHWAR MEHTA
2344. CR. MISC./18813/2021 341,323,324,307,3 A.BAIL	1	MD. TANVEER @ TANVEER ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G
2345. CR. MISC./18818/2021 272,273 A.BAIL	1	RAJNATH YADAV vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA	PAWAN KUMAR CHAURASIA
2346. CR. MISC./18820/2021 147,148,149,342,3 A.BAIL	1	KRISHNA YADAV @ KRISHNA KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G. ARJUN PRASAD
2347. CR. MISC./18821/2021 120(B) A.BAIL	1	ROHIT RAJ vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
2348. CR. MISC./18824/2021 341,323,324,307,5 A.BAIL	1	LALBABU SAH vs THE STATE OF BIHAR	MRITUNJAY KUMAR	SHANTANU KUMAR
2349. CR. MISC./18830/2021 30(a),41(1) A.BAIL	1	MUNNA KISKU vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2350. CR. MISC./18833/2021 341,323,325,504,5 A.BAIL	1	MD. QAMRUDDIN ANSARI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2351. CR. MISC./18836/2021 135 A.BAIL	1	MD MOKIM AHMAD @ MD MOKIM @ MOKIM AHMAD vs THE STATE OF BIHAR THROUGH CHAIRMAN S.B.P.D.C.L	MRIGENDRA KUMAR RAMASHISH	A.G
2352. CR. MISC./18837/2021 2,17,27,29,31,50 A.BAIL	1	BISHARJAN BIN @ KALICHARAN BIN vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR KUMAR RAJEEV	PRAMOD KUMAR PANDEY
2353. CR. MISC./18839/2021 147,148,149,341,3 A.BAIL	1	RAVINDRA RAM vs THE STATE OF BIHAR	KUMAR RAJEEV	A.G
2354. CR. MISC./18841/2021 323,504,419,420,3 A.BAIL	1	MURSHIDA BEGUM @ MURSHIDA KHATOON vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2355. CR. MISC./18842/2021 272,273 A.BAIL	1	SAROJ MISHRA vs THE STATE OF BIHAR	PRABHAKAR THAKUR	A.G
2356. CR. MISC./18844/2021 304(B),34 A.BAIL	1	RAMNANDAN MAHTO @ MOHAN MAHTO vs THE STATE OF BIHAR	BINOD KUMAR SINHA SUDHANSHU BHUSHAN	A.G.
2357. CR. MISC./18846/2021 354(A),354(C),506 A.BAIL	1	SANJEEV SINGH @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G
2358. CR. MISC./18847/2021 341,323,307,504,3 A.BAIL	1	VIKASH KUMAR SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G
2359. CR. MISC./18848/2021 420,467,468,120(B) A.BAIL	1	PRAMOD KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2360. CR. MISC./18849/2021 414 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD	A.G

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2361. CR. MISC./18850/2021 30A A.BAIL	1 KISHORI CHAUDHARY vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G.
2362. CR. MISC./18851/2021 147,148,149,323,3 A.BAIL	1 BANTI UPADHYAY @ NIRMAL KUMAR UPADHYAY vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G.
2363. CR. MISC./18854/2021 406,419,420,467,4 A.BAIL	1 PANKAJ KUMAR @ PANKAJ BARNWAL vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2364. CR. MISC./18857/2021 30A A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2365. CR. MISC./18859/2021 30A A.BAIL	1 NAGENDRA YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
2366. CR. MISC./18861/2021 147,148,149,323,3 A.BAIL	1 SHYAM BABU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2367. CR. MISC./18862/2021 409,420, A.BAIL	1 ARCHANA JHA @ SMT. ARCHANA JHA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	PARMESHWAR MEHTA
2368. CR. MISC./18864/2021 302,34 A.BAIL	1 RAVI KUMAR SAXENA @ HARENDRA YADAV vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR RAKESH KUMAR SHARMA	LAKSHMI KANT SHARMA
2369. CR. MISC./18868/2021 387 A.BAIL	1 OM PRAKASH SINGH @ PRAKASH SINGH vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYER	CHANDRA SEN PRASAD SINGH
2370. CR. MISC./18870/2021 341,323,353,504,5 A.BAIL	1 MD. BADAM @ MD. ALI AKABAR vs THE STATE OF BIHAR	DINESH JHA	A.G.
2371. CR. MISC./18871/2021 30a,41-1 A.BAIL	1 SUJIT KUMAR vs THE STATE OF BIHAR	RAJESH MOHAN SANJAN KUMAR SHARAN	RAJENDRA PRASAD NAT
2372. CR. MISC./18872/2021 30(a),37(c) A.BAIL	1 KHADERAN PASWAN @ KHADERAN RAM vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
2373. CR. MISC./18873/2021 379,414,34, A.BAIL	1 WARASAT HUSSAIN @ MD. WARASAT HUSSAN @ POLO MIYAN vs THE STATE OF BIHAR	MANOJ KUMAR	RAJ BALLABH SINGH NARESH DIKSHIT
2374. CR. MISC./18876/2021 30a A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH CHANDRA KISHORE KUMAR	A.G.
2375. CR. MISC./18877/2021 147,149,447,307,3 A.BAIL	1 SHIV SHARMA vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	BRAJ KISHORE PD.(APP)
2376. CR. MISC./18878/2021 272,273,34 A.BAIL	1 RAJU MUKHIYA vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2377. CR. MISC./18879/2021 304B,34 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G.
2378. CR. MISC./18880/2021 30A,32(1),32(3),4 A.BAIL	1 PAPPU PASWAN vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
2379. CR. MISC./18882/2021 30A,D A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2380. CR. MISC./18883/2021 341,323,504,385,3 A.BAIL	1 SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR KRISHNA CHANDRA	SHAIENDRA KUMAR SINGH
2381. CR. MISC./18887/2021 anticipatory bail A.BAIL	1 MD. SHAMSHAD ALI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2382. CR. MISC./18890/2021 147,149,341,323,3 A.BAIL	1 MADHUKANT JHA vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2383. CR. MISC./18895/2021 420,467,468,471, A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	AMARENDRA NARAYAN	AKHILESHWAR DAYAL
2384. CR. MISC./18900/2021 30A A.BAIL	1 MOTI TANTI @ MOTI LAL vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
2385. CR. MISC./18901/2021 147,148,149,323,3 A.BAIL	1 SANJIV KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH BINOD KUMAR	
2386. CR. MISC./18903/2021 30(a),33 A.BAIL	1 TINKU CHAUDHARY @ MANOJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.

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2387. CR. MISC./18904/2021 341,323,324,307,3 A.BAIL	1 DEPO DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2388. CR. MISC./18906/2021 341,323,504,506,3 A.BAIL	1 ADITYA JAISWAL vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA	A.G.
2389. CR. MISC./18907/2021 363,365,302,201,3 A.BAIL	1 CHANDRADEO PANDIT vs THE STATE OF BIHAR	DINESH MAHARAJ	A.G.
2390. CR. MISC./18908/2021 143,341,323,448,5 A.BAIL	1 RANI KUMARI vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2391. CR. MISC./18912/2021 272,273,414 A.BAIL	1 SHRI NARAYAN PRASAD vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
2392. CR. MISC./18917/2021 30A A.BAIL	1 AMAN KUMAR PODDAR @ AMARDEEP KUMAR vs THE STATE OF BIHAR	BAM BAHADUR JHA SUBHASH KUMAR SINHA ABHAY KUMAR JHA	VEENA RANI PRASAD
2393. CR. MISC./18918/2021 147,148,341,323,3 A.BAIL	1 DHANJI SINGH vs THE STATE OF BIHAR	BRAJENDRA NATH PANDEY	A.G.
2394. CR. MISC./18923/2021 341,323,307,504 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G.
2395. CR. MISC./18925/2021 341,323,307,379,3 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2396. CR. MISC./18927/2021 341,323,498A,307, A.BAIL	1 SUMITRA DEVI vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G. ANIL CHANDRA
2397. CR. MISC./18928/2021 30A A.BAIL	1 RANJIT RAY @ RANJEET YADAV vs THE STATE OF BIHAR	RINA SINHA	A.G.
2398. CR. MISC./18929/2021 147,149,341,323,3 A.BAIL	1 MAHESH MANJHI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA SMRITI PRASAD
2399. CR. MISC./18930/2021 143,341,323,324,3 A.BAIL	1 SONU KAMAT vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2400. CR. MISC./18931/2021 30A A.BAIL	1 SANTOSH SINGH @ SANTOSH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH SURENDRA KUMAR SINGH PRIYADARSHINI SINHA	A.G.
2401. CR. MISC./18932/2021 147,148,149,323,3 A.BAIL	1 DINESH PRASAD @ DHANESH PRASAD vs THE STATE OF BIHAR	MD. ASLAM ANSARI	AJAY KUMAR NO. 2
2402. CR. MISC./18936/2021 anticipatory bail A.BAIL	1 HARERAM KUMAR vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	A.G.
2403. CR. MISC./18938/2021 30(a) A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2404. CR. MISC./18941/2021 302,201 A.BAIL	1 MD. ISHLAM ANSARI vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
2405. CR. MISC./18942/2021 366A,506,366,376, A.BAIL	1 FARKATULLAH @ FARHATULLAH vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYER	DR. AJEET KUMAR
2406. CR. MISC./18946/2021 341,323,337,338,3 A.BAIL	1 KANTA CHAUBEY vs THE STATE OF BIHAR	RAJ KISHORE PRASAD SHAIENDRA KUMAR SINGH	A.G.
2407. CR. MISC./18947/2021 341,307 A.BAIL	1 NAWAL KUMAR @ NAWAL SAH vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2408. CR. MISC./18948/2021 30(a),37(ii) A.BAIL	1 JITENDAR CHAUDHARY @ JITENDRA KUMAR @ JITENDRA KUMAR CHAUDHARY @ JITENDRA CHOUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
2409. CR. MISC./18950/2021 467,468,420 A.BAIL	1 VIJAY MISHRA @ VIJAY KUMAR MISHRA vs THE STATE OF BIHAR	GOPI JHA MANI KANT MISHRA	A.G.
2410. CR. MISC./18954/2021 419,420,34, A.BAIL	1 SUMIT KUMAR SUMAN vs THE STATE OF BIHAR	VIVEK KUMAR	MOHAMMAD SUFYAN
2411. CR. MISC./18962/2021 147,148,149,341,3 A.BAIL	1 SARVAN MANDAL vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.

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2412. CR. MISC./18964/2021 341,323,324,325,3 A.BAIL	1 MD. MANSOOR vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2413. CR. MISC./18965/2021 447,448,341,323,3 A.BAIL	1 RAMESH SAH vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
2414. CR. MISC./18966/2021 341,323,354,307,3 A.BAIL	1 BHOLA PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2415. CR. MISC./18968/2021 147,148,149,448,3 A.BAIL	1 GUDDU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2416. CR. MISC./18970/2021 354C,354D,506 A.BAIL	1 RANJIT KUMAR RAJAK vs THE STATE OF BIHAR	SANTOSH KUMAR SHIWESH CHANDRA MISHRA	A.G.
2417. CR. MISC./18971/2021 341,323,504,498(A A.BAIL	1 OM PRAKASH GUPTA vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
2418. CR. MISC./18972/2021 30A A.BAIL	1 BIRENDRA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2419. CR. MISC./18975/2021 342,323,313,354,3 A.BAIL	1 RAJNEE DEVI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
2420. CR. MISC./18981/2021 414 A.BAIL	1 GANESH RAY vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G.
2421. CR. MISC./18982/2021 379,411 A.BAIL	1 PAPPU KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2422. CR. MISC./18985/2021 498(A),341,323,50 A.BAIL	1 MD. NURUL vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
2423. CR. MISC./19841/2021 30A A.BAIL	1 SUBODH PASWAN @ SUBO PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
2424. CR. MISC./19843/2021 302,379,34 A.BAIL	1 SHANKAR SAHANI vs THE STATE OF BIHAR	DEEPIKA SHARMA RAJAT KUMAR TIWARY	A.G.
2425. CR. MISC./19846/2021 30A A.BAIL	1 NANDLAL MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2426. CR. MISC./19848/2021 341,342,323,324,3 A.BAIL	1 RAJDEO RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2427. CR. MISC./19853/2021 414 A.BAIL	1 PINKU PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2428. CR. MISC./19855/2021 147,148,149,307,3 A.BAIL	1 BHUPESH MAHTO vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
2429. CR. MISC./19857/2021 272,273 A.BAIL	1 SHASHI KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
2430. CR. MISC./19858/2021 302/34 A.BAIL	1 NITESH KUMAR @ NITISH KUMAR @ NITISH KUMAR SHARMA vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
2431. CR. MISC./19863/2021 307,341,324,323,5 A.BAIL	1 GOLU RAM @ ARVIND RAM vs THE STATE OF BIHAR	DR. SHRADDHANAND PASWAN	A.G.
2432. CR. MISC./19864/2021 498A,406,420, A.BAIL	1 SANTOSH RAY @ SANTOSH SINGH @ PAPPU vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. SANJEEV KUMAR SINGH
2433. CR. MISC./19867/2021 341,342,323,354(B A.BAIL	1 RAKESH YADAV vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
2434. CR. MISC./19869/2021 147,148,307,323,3 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR SANJIV JAISWAL	A.G.
2435. CR. MISC./19870/2021 420,467,468,471,1 A.BAIL	1 SANJAY KUMAR NEHRU vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2436. CR. MISC./19871/2021 414 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2437. CR. MISC./19876/2021 147,148,149,341,3 A.BAIL	1 MITHLESH KUMAR @ MITHLESH YADAV vs THE STATE OF BIHAR	N. A. SHAMSI	ARVIND KUMAR PANDEY
2438. CR. MISC./19877/2021 30(a),37(c) A.BAIL	1 KANHAI SAHU vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
2439. CR. MISC./19878/2021 anticipatory bail A.BAIL	1 DEAPAK SAH @ DEEPAK KUMAR SAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2440. CR. MISC./19881/2021 364(A),120(B) A.BAIL	1 FAYEM vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.

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2441. CR. MISC./19882/2021 274,275,276,24,37 A.BAIL	1 AMARDEEP KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G.
2442. CR. MISC./19889/2021 304B,120B,34 A.BAIL	1 NIRAJ PANDIT @ NIRAJ KUMAR PANDIT vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2443. CR. MISC./19892/2021 147,148,149,323,5 A.BAIL	1 AJIT BIND @ AJIT KUMAR vs THE STATE OF BIHAR	KAMLA KANT PANDEY SHEELA KUMARI@PANDEY	A.G. RANJEET KUMAR KUNDAN KUMAR AYUSH KUMAR
2444. CR. MISC./19894/2021 498A,323,379,386, A.BAIL	1 SAMIM RAIN @ MD SAMIM @ MUZZIM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2445. CR. MISC./19896/2021 323,341,354(B),37 A.BAIL	1 BINOD SINGH vs THE STATE OF BIHAR	SATYENDRA KUMAR SINGH	SADANAND PASWAN
2446. CR. MISC./19898/2021 341,323,325,338,3 A.BAIL	1 MINA DEVI vs THE STATE OF BIHAR	LAL BABU SINGH	A.G.
2447. CR. MISC./19901/2021 414,34, A.BAIL	1 ARJUN RAI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2448. CR. MISC./19902/2021 341,323,324,504,5 A.BAIL	1 MD. MUNNA @ MUNNA @ MD. ABU BAKAR vs THE STATE OF BIHAR	MD. ABU SHYAMAL PRAKASH	A.G.
2449. CR. MISC./19903/2021 341,323,307,379,5 A.BAIL	1 ASHOK SINGH vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
2450. CR. MISC./19905/2021 419,420,467,468,4 A.BAIL	1 RASHMI KUMARI vs THE STATE OF BIHAR	VINAY KUMAR	A.G.
2451. CR. MISC./19908/2021 30(a) A.BAIL	1 DINESH SAH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2452. CR. MISC./19912/2021 379,411 A.BAIL	1 DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
2453. CR. MISC./19915/2021 30A A.BAIL	1 RAM SURAT RAI vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
2454. CR. MISC./19916/2021 498A,323,406,34 A.BAIL	1 AMBIKESH KUMAR JHA vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA VIVEK KUMAR	A.G.
2455. CR. MISC./19918/2021 341,342,323,324,3 A.BAIL	1 VIKAS KUMAR SAH vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
2456. CR. MISC./19920/2021 406,420,34 A.BAIL	1 KEDAR NATH PATHAK vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G.
2457. CR. MISC./19921/2021 147,149,307,323,3 A.BAIL	1 DINA KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
2458. CR. MISC./19923/2021 354,307,34 A.BAIL	1 MD. RAJA @ FAISAL @ MD. FAISAL vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2459. CR. MISC./19924/2021 30A A.BAIL	1 MITHUN SINGH @ SHIV SHAKTI KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH DEEPAK KUMAR RANVIJAY SINGH SWETANKA	A.G.
2460. CR. MISC./19929/2021 498,304B,34 A.BAIL	1 RAMLAKHAN YADAV vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	A.G.
2461. CR. MISC./19930/2021 341,307,326,376,5 A.BAIL	1 SUMA DEVI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2462. CR. MISC./19931/2021 30(a) A.BAIL	1 DEEPAK CHAUDHARY @ DIPAK KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2463. CR. MISC./19945/2021 341,323,307,504,3 A.BAIL	1 SHIV NATH SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2464. CR. MISC./19953/2021 30A A.BAIL	1 SUBHASH KUMAR @ SUBHASH KR. SAH vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MUNISH KUMAR MINAKSHI KUMARI NEERAJ NISCHAL	A.G.
2465. CR. MISC./19956/2021 448,341,323,307,3 A.BAIL	1 SANTOSH PRASAD vs THE STATE OF BIHAR	SAKET ANAND MADAN KUMAR CHHAYA KIRTI	A.G.
2466. CR. MISC./19957/2021 147,149,341,323,3 A.BAIL	1 SULLI PASWAN @ SUNIL PASWAN vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.



2467. CR. MISC./19958/2021 379,461 A.BAIL	1 RAHUL KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA PRASAD GIRIDHAR GOPAL TIWARY	PRANAV KUMAR
2468. CR. MISC./19960/2021 379,411 A.BAIL	1 ASHWANI KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2469. CR. MISC./19961/2021 363,366(A),34 A.BAIL	1 ARVIND PASWAN vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2470. CR. MISC./19963/2021 30(a) A.BAIL	1 JAGARNATH MAHTO vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH SANJAY KUMAR GRIYAGHEY TARKESHWAR NATH THAKUR	LALAN KUMAR
2471. CR. MISC./19964/2021 anticipatory bail A.BAIL	1 AKASH PATEL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2472. CR. MISC./19965/2021 323,341,498A A.BAIL	1 SHASHIKANT SINGH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAVINESH	A.G.
2473. CR. MISC./19968/2021 25(1-B)A,26,35 A.BAIL	1 CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2474. CR. MISC./19969/2021 341,323,307,379,5 A.BAIL	1 RANJEEV KUMAR RANJAN vs THE STATE OF BIHAR	BIPIN KUMAR SINHA	NIRMAL KUMAR SINHA
2475. CR. MISC./19971/2021 341,323,354,379,5 A.BAIL	1 UDAY PRATAP SINGH vs THE STATE OF BIHAR	PIYUSH SAURAV	MD. MUSHTAQUE ALAM
2476. CR. MISC./19973/2021 414,272,273 A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
2477. CR. MISC./19975/2021 420,379,323,341 A.BAIL	1 JAMUN PRASAD YADAV @ JAMUN YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT UPENDRA YADAV GHANSHYAM	A.G.
2478. CR. MISC./19976/2021 147,148,149,342,4 A.BAIL	1 ROHIT YADAV vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	SUNIL KUMAR PANDEY
2479. CR. MISC./19981/2021 341,342,323,324,3 A.BAIL	1 MD. ANWAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	RAJESH KUMAR
2480. CR. MISC./19983/2021 341,323,324,354,3 A.BAIL	1 RAJKUMAR RAM vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	MUKESH KUMAR SINGH
2481. CR. MISC./19985/2021 147,148,149,341,3 A.BAIL	1 SUNIL YADAV @ SUNIL PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR	RAJENDRA NATH JHA
2482. CR. MISC./19986/2021 363,366A,34 A.BAIL	1 SUFERA BEGAM vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	AJAY KUMAR NO. 2
2483. CR. MISC./19988/2021 376,420,323,341,3 A.BAIL	1 MD. IMTIYAZ @ MD. IMTIYAZ ALI @ MAHTAB vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	UMESH LAL VERMA
2484. CR. MISC./19989/2021 20,22,24 A.BAIL	1 ALOK GIRI vs THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI	AMITESH KUMAR
2485. CR. MISC./19990/2021 147,149,436,427,5 A.BAIL	1 AJIM@AAJIM vs THE STATE OF BIHAR	NAJEEB AHMAD THAKUR BRAJESH SINGH	A.G.
2486. CR. MISC./19992/2021 147,148,149,323,3 A.BAIL	1 VINIT KUMAR @ BINIT KUMAR vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	A.G.
2487. CR. MISC./19994/2021 30A A.BAIL	1 BABLU BESRA vs THE STATE OF BIHAR	MANOJ KUMAR UDAY CHAND PRASAD	SANJAY KUMAR PANDEY
2488. CR. MISC./19995/2021 30(a) A.BAIL	1 RAMASHANKAR @ RAMASHANKAR RAI vs THE STATE OF BIHAR	RAVI PRAKASH MITHILESH KUMAR GAGAN DEO YADAV	A.G.
2489. CR. MISC./19997/2021 147,148,341,323,3 A.BAIL	1 SHANKAR YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	UPENDRA KUMAR GIRISH CHANDRA JHA ASHISH
2490. CR. MISC./19999/2021 30A A.BAIL	1 BHOLA RAY @ BHOLA KUMAR RAY vs THE STATE OF BIHAR	DHRAMVEER	RAMCHANDRA SINGH
2491. CR. MISC./20002/2021 30(a),41(i) A.BAIL	1 HARERAM RAI @ HARE RAM RAY vs THE STATE OF BIHAR	SACHIDA NAND RAI	RAM PRIYA SHARAN SINGH
2492. CR. MISC./20003/2021 272,273 A.BAIL	1 MANOJ CHAUDHARY vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2493. CR. MISC./20006/2021 27 A.BAIL	1 DIPAK PASWAN vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA RAJESH SHANKAR SINHA	A.G.

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2494. CR. MISC./20013/2021 392,411 A.BAIL	1	CHOTE SINGH YADAV @ DIBYANSHU KUMAR @ CHOTAK vs THE STATE OF BIHAR	RAJEEV RANJAN	MADAN KUMAR
2495. CR. MISC./20018/2021 420,406 A.BAIL	1	AMIRUN NISHA vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G
2496. CR. MISC./20019/2021 147,149,341,323,3 A.BAIL	1	TEJ NARAYAN PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G.
2497. CR. MISC./20020/2021 365,366,366(A) A.BAIL	1	MANJIT KUMAR vs THE STATE OF BIHAR	NIRMAL KUMAR SINHA 3 ARUN KUMAR	BHANU PRATAP SINGH
2498. CR. MISC./20022/2021 30-A A.BAIL	1	SUDESHWAR BHARATI vs THE STATE OF BIHAR	MUKUL KUMARI	A.G
2499. CR. MISC./20023/2021 188,504,506,269,2 A.BAIL	1	MD. SAMIM AHMAD @ SAMIM AHMAD @ GAPPU TIGER vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
2500. CR. MISC./20028/2021 apprehension of a A.BAIL	1	RAJESH PASWAN vs THE STATE OF BIHAR	NITYANAND	A.G
2501. CR. MISC./20031/2021 341,323,302,201,3 A.BAIL	1	REENA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G BIPIN KUMAR
2502. CR. MISC./20036/2021 147,148,149,323,5 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2503. CR. MISC./20037/2021 ANTICIPATORY BAIL A.BAIL	1	KRISHNA KUMAR @ DHANNA vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G
2504. CR. MISC./20042/2021 30(a) A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	HARSH ANUJ PRASHANT KUMAR AJIT KUMAR SINGH	RAJESH KUMAR
2505. CR. MISC./20043/2021 489A,489B,34 A.BAIL	1	BANTI JHA @ BANTI KUMAR @ VANTI JHA vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2506. CR. MISC./20044/2021 304(B),34 A.BAIL	1	JITENDRA RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	MD. ASLAM ANSARI
2507. CR. MISC./20045/2021 ANTICIPATORY BAIL A.BAIL	1	BINAY RAI @ BINAY KUMAR RAI vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH RIZWANUL JAMA KHAN	A.G.
2508. CR. MISC./20046/2021 341,323,379,307,3 A.BAIL	1	MD SHAMSUL vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2509. CR. MISC./20049/2021 30(A) A.BAIL	1	INDRAJEET SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
2510. CR. MISC./20054/2021 30(G) A.BAIL	1	AJEET PASWAN @ AJIT PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2511. CR. MISC./20055/2021 304B,120B,34 A.BAIL	1	RITA DEVI vs THE STATE OF BIHAR	SOURENDRA PANDEY ADITYA PANDEY	A.G.
2512. CR. MISC./20056/2021 341,323,325,307,5 A.BAIL	1	MUKESH RAM vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G
2513. CR. MISC./20057/2021 436,504,506,34 A.BAIL	1	RAMIZ @ SAMIZ vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	AJAY KUMAR JHA
2514. CR. MISC./20059/2021 498-A A.BAIL	1	SANJEET KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA	A.G
2515. CR. MISC./20060/2021 30(a) A.BAIL	1	RANJEET MANDAL vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	CHANDRA BHUSHAN PRASAD
2516. CR. MISC./20061/2021 anticipatory bail A.BAIL	1	LAL MOHAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
2517. CR. MISC./20064/2021 341,323,307,333,3 A.BAIL	1	LALAN KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	MD. ASLAM ANSARI
2518. CR. MISC./20065/2021 406,420 A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	SANJIV SHARAN	A.G.
2519. CR. MISC./20066/2021 30(A),30(D) A.BAIL	1	SATRUDHAN SAHNI @ ROHAN SAHNI vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2520. CR. MISC./20067/2021 379,411,188,269,2 A.BAIL	1	CHHOTU SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G
2521. CR. MISC./20070/2021 498(A),341,323,49 A.BAIL	1	DINESH YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	YOGENDRA KUMAR SINGH

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2522. CR. MISC./20073/2021 147,341,323,307,3 A.BAIL	1 GANIT KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2523. CR. MISC./22102/2021 30A,38(i),41(i) A.BAIL	1 DHAN DAYAL YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2524. CR. MISC./22103/2021 306,34 A.BAIL	1 MD. ALAM vs THE STATE OF BIHAR	SANJESH KUMAR SINGH FASIHUR RAHMAN MALLICK	A.G.
2525. CR. MISC./22104/2021 147,148,149,341,3 A.BAIL	1 ALI AHMAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2526. CR. MISC./22106/2021 307,147,149,323,5 A.BAIL	1 SURENDRA YADAV @ SUVINDRA YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2527. CR. MISC./22109/2021 447,341,323,504,5 A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2528. CR. MISC./22114/2021 147,149,341,448,3 A.BAIL	1 RANJEET RAM @ RANJEET KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2529. CR. MISC./22115/2021 272,273, A.BAIL	1 RAMASHANKAR RAI vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR	A.G.
2530. CR. MISC./22122/2021 147,341,323,324,5 A.BAIL	1 RAMAN SHARMA @ RAMAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	A.G.
2531. CR. MISC./22125/2021 304B,201,34 A.BAIL	1 BRAHMDEO MANDAL vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G.
2532. CR. MISC./22127/2021 406,409,420 A.BAIL	1 MD EBRAR ANSARI @ MD EBRAR ALAM vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2533. CR. MISC./22128/2021 272,273 A.BAIL	1 MOHAN PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
2534. CR. MISC./22130/2021 341,323,506,34 A.BAIL	1 WASIM AKHTAR vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G. RAKESH KUMAR NO.1 MADHAV JHA
2535. CR. MISC./22131/2021 30A,30D A.BAIL	1 LALU YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
2536. CR. MISC./22133/2021 Anticipatory ail A.BAIL	1 LAVKUSH YADAV @ LAVKUSH JEE vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
2537. CR. MISC./22137/2021 bail A.BAIL	1 PAWAN KUMAR AGRAWAL vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
2538. CR. MISC./22138/2021 341,323,324,308,3 A.BAIL	1 MINTA DEVI @ CHINTA DEVI vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
2539. CR. MISC./22141/2021 ANTICIPATORY BAIL A.BAIL	1 SURAJ SINGH vs THE STATE OF BIHAR	PARAS NATH	A.G.
2540. CR. MISC./22142/2021 30(a),41(1) A.BAIL	1 ANKIT KUMAR SAH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2541. CR. MISC./22143/2021 30(a) A.BAIL	1 AFTAB ALAM @ AFTAR ALAM @ AFTAB vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2542. CR. MISC./22146/2021 302,34 A.BAIL	1 MD. IRSHAD @ MD. IRSHAD ALAM vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
2543. CR. MISC./22147/2021 302,34 A.BAIL	1 HARINDRA RAY vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G.
2544. CR. MISC./22149/2021 341,323,307,386,5 A.BAIL	1 MD AFSAR @ AFSAR KHAN vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM	A.G.
2545. CR. MISC./22150/2021 30(a) A.BAIL	1 LAL BABU KUMAR @ LAL BABU RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
2546. CR. MISC./22153/2021 420,419,34 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH UDBHAV	A.G.
2547. CR. MISC./22155/2021 U/S 40(1) OF BIHA A.BAIL	1 BALI RAM SINGH vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
2548. CR. MISC./22156/2021 341,323,324,307,3 A.BAIL	1 ANISH JHA @ ANISH KUMAR JHA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.

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2549. CR. MISC./22157/2021 406,420,379,411,3 A.BAIL	1 SUNNY KUMAR vs THE STATE OF BIHAR	NITESH KUMAR LAKSHMI KANT TIWARY	A.G.
2550. CR. MISC./22160/2021 395 A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2551. CR. MISC./22163/2021 379,411 A.BAIL	1 NEELESH KUMAR @ NEELESH YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
2552. CR. MISC./22165/2021 363,366A,34 A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2553. CR. MISC./22168/2021 341,323,354B,504, A.BAIL	1 KESH NATH YADAV @ KESH NATH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
2554. CR. MISC./22170/2021 323,504,452,380,3 A.BAIL	1 SUBODH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2555. CR. MISC./22172/2021 302,34, A.BAIL	1 UMESH KAMAT vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G.
2556. CR. MISC./22174/2021 420,406 A.BAIL	1 PRADEEP KUMAR @ PRADIP KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
2557. CR. MISC./22175/2021 363,366A,34 A.BAIL	1 NANDA MUKHIYA @ RAMANAND MUKHIYA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV DSHIRENDRA KUMAR TRIVEDI	A.G.
2558. CR. MISC./22177/2021 341,323,504,506,3 A.BAIL	1 SHALINI JAISWAL vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA, SAURAV KUMAR SUMAN	A.G.
2559. CR. MISC./22180/2021 30A A.BAIL	1 TULSI RAM vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2560. CR. MISC./22181/2021 20B,II,C,29 A.BAIL	1 KAMO SAHNI @ KAMLESHWER SAHNI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
2561. CR. MISC./22184/2021 30-A,B,C,F,37,41 A.BAIL	1 SITARAM RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2562. CR. MISC./22187/2021 4,5, A.BAIL	1 RAJ KISHORE PRASAD vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA ANU PRIYADARSHNI	A.G.
2563. CR. MISC./22188/2021 341,323,307,447,3 A.BAIL	1 BALI CHAUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2564. CR. MISC./22191/2021 323,341,504,506,3 A.BAIL	1 SHYAMJEE SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2565. CR. MISC./22192/2021 341,342,147,148,1 A.BAIL	1 KISHORI MANJHI vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
2566. CR. MISC./22194/2021 341,354B,506 A.BAIL	1 MUNTUN @ ADITY @ ADITY KUMAR @ ADITYA @ ADITYA KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2567. CR. MISC./22197/2021 30A A.BAIL	1 CHANDAN KUMAR @ CHANDAN RAY @ CHANDAN KUMAR RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2568. CR. MISC./22198/2021 30(a),41(1),38 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
2569. CR. MISC./22199/2021 341,323,354B,38,3 A.BAIL	1 SHARWAN YADAV @ SHARWAN KUMAR YADAV vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
2570. CR. MISC./22200/2021 341,323,379,326,5 A.BAIL	1 CHANDRAMA SHARMA vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
2571. CR. MISC./22202/2021 366A,34 A.BAIL	1 LALU PANDAY @ LALAN PANDAY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
2572. CR. MISC./22203/2021 302,201,34 A.BAIL	1 SANTOSH RAI @ SANTOSH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR VERMA MADHUBALA VERMA	AMITESH KUMAR

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2573. CR. MISC./22205/2021 420,409,34 A.BAIL	1	REETA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2574. CR. MISC./22207/2021 147,148,149,341,3 A.BAIL	1	NARESH PRASAD MAHTO @ NARESH MAHTO vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
2575. CR. MISC./22210/2021 20,22 A.BAIL	1	VEENA DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2576. CR. MISC./22213/2021 461,379, A.BAIL	1	INTAKHAB ALAM vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G.
2577. CR. MISC./22215/2021 anticipatory bail A.BAIL	1	MANOHAR LAL SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2578. CR. MISC./22217/2021 498A,420,406,323, A.BAIL	1	URMILA DEVI vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
2579. CR. MISC./22221/2021 30(a) A.BAIL	1	UPENDRA PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
2580. CR. MISC./22222/2021 30(a),56(b),56(c) A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SHAILESH KUMAR	A.G.
2581. CR. MISC./22223/2021 272,273 A.BAIL	1	RANJEET YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2582. CR. MISC./22237/2021 30(a) A.BAIL	1	KRISHNA PRASAD SAHU vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
2583. CR. MISC./22238/2021 366(A),376 A.BAIL	1	KAMLA URAON vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MUKUL KUMARI	A.G.
2584. CR. MISC./22270/2021 147,148,149,341,3 A.BAIL	1	SHIVANAND MADAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2585. CR. MISC./22271/2021 22(c),27(A) A.BAIL	1	SANJAY RAI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
2586. CR. MISC./22274/2021 341,323,324,307,3 A.BAIL	1	BUDHNI DEVI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2587. CR. MISC./22275/2021 30(a) A.BAIL	1	BANTI KUMAR vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR UDBHAV	A.G.
2588. CR. MISC./22277/2021 147,149,307,379,5 A.BAIL	1	ASHOK HARIJAN @ ASHOK RAM vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
2589. CR. MISC./22278/2021 341,323,307,34 A.BAIL	1	DIL SINGH @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR TEWARY MANOJ KUMAR SINGH	A.G.
2590. CR. MISC./22279/2021 302,201,34 A.BAIL	1	DAULATIYA DEVI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
2591. CR. MISC./22281/2021 30(a) A.BAIL	1	MANKESHWAR DUBEY @ MANJHIL vs THE STATE OF BIHAR	JAVED ASLAM	A.G.
2592. CR. MISC./22282/2021 498(A),34 A.BAIL	1	BIMLESH MANDAL vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2593. CR. MISC./22285/2021 147,148,149,341,3 A.BAIL	1	BINOD YADAV vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
2594. CR. MISC./22286/2021 354,509 A.BAIL	1	ANJAN KUMAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH KAMESHWAR SINGH	A.G.
2595. CR. MISC./22287/2021 30A A.BAIL	1	RITA DEVI vs THE STATE OF BIHAR	MURARI SHARAN TIWARI	A.G.
2596. CR. MISC./22289/2021 376,341,323,328,5 A.BAIL	1	SURAJ KUMAR @ SURAJ BHAGAT vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2597. CR. MISC./22291/2021 419,420,467,468,4 A.BAIL	1	ANIL KUMAR JAISWAL vs THE STATE OF BIHAR	RAJEEV SHEKHAR SANJEEV KUMAR	AJAY MISHRA
2598. CR. MISC./22302/2021 304(B),302,34 A.BAIL	1	PURNIMA DEVI @ BUDHANI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
2599. CR. MISC./22303/2021 147,148,323,448,3 A.BAIL	1	MD. ATHAR @ ATHAR @ AATHAR @ ATHAR IMAM vs THE STATE OF BIHAR	ARUN KUMAR ARUN	SANJAY KUMAR PANDEY
2600. CR. MISC./22304/2021 384,385,506,427,3 A.BAIL	1	GYAN PRAKASH MISHRA vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.
2601. CR. MISC./22307/2021 188,147,148,149,3 A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2602. CR. MISC./22308/2021 420,467,468,477-a A.BAIL	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR JAI NANDAN SINGH VINAY MISTRY	AJAY MISHRA

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2603. CR. MISC./22311/2021 147,149,323,307,3 A.BAIL	1 KUNDAN SINGH vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
2604. CR. MISC./22312/2021 399,402, A.BAIL	1 MITHUN YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	RABINDRA KUMAR
2605. CR. MISC./22314/2021 Anticipatory bail A.BAIL	1 TRILOK KUMAR SINGH vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
2606. CR. MISC./22315/2021 Due to Land dispu A.BAIL	1 NURAI SA KHATOON vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2607. CR. MISC./22318/2021 420,467,468,384,5 A.BAIL	1 DEVENDRA PRASAD vs THE STATE OF BIHAR	MOHIT RAJ SHRI KRISHNA SINHA MRIGENDRA KUMAR SINGH SHANTANU KUMAR	A.G.
2608. CR. MISC./22319/2021 376,498-A,504,379 A.BAIL	1 GAURI KUMAR YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	UDAY CHAND PRASAD
2609. CR. MISC./22320/2021 anticipatory bail A.BAIL	1 DEEPAK KUMAR @ DEEPAK MAHTO vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.
2610. CR. MISC./22322/2021 147,148,149,447,3 A.BAIL	1 MD. NIGARE ALAM @ MD. NEYAZ vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
2611. CR. MISC./22324/2021 302,34 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	A.G.
2612. CR. MISC./22326/2021 409,468,420,120(B A.BAIL	1 ANITA SOREN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2613. CR. MISC./22327/2021 341,323,324,307,3 A.BAIL	1 RAJ KARAN SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2614. CR. MISC./22331/2021 30(a) A.BAIL	1 BABLU MANDAL @ PROMOD KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
2615. CR. MISC./22333/2021 376 A.BAIL	1 SACHIN MANDAL vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
2616. CR. MISC./22334/2021 apprehension of a A.BAIL	1 BIPIN PASWAN @ AMAN PASWAN @ AMAN KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA AALEKH ANAND RAVI PRAKASH SOURAV SUMAN	A.G.
2617. CR. MISC./22336/2021 341,323,325,307,3 A.BAIL	1 NIRU DAS vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	A.G.
2618. CR. MISC./22337/2021 341,323,307,504,5 A.BAIL	1 VIKAS YADAV vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
2619. CR. MISC./22338/2021 147,148,149,341,3 A.BAIL	1 AWDHESH YADAV @ AWDHESH KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2620. CR. MISC./22339/2021 341,323,307,379,3 A.BAIL	1 MUKUL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2621. CR. MISC./22341/2021 30(a) A.BAIL	1 SALLU YADAV vs THE STATE OF BIHAR	RAJEEV KUMAR AWADHESH KUMAR YADAV	A.G.
2622. CR. MISC./22342/2021 272,273 A.BAIL	1 AADITYA RAJ @ GUDDU MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
2623. CR. MISC./23204/2021 30(a),41 A.BAIL	1 AJAY CHOUDHARY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2624. CR. MISC./23205/2021 30(a),30(d) A.BAIL	1 JHUNJHUN UPADHYAY @ JHUNJHUN UPADHAYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2625. CR. MISC./23206/2021 341,323,326,307,4 A.BAIL	1 SAVITA DEVI vs THE STATE OF BIHAR	AVINASH SHEKHAR RAJAN PRAKASH VIJAY SHANKER TIWARI	A.G.
2626. CR. MISC./23207/2021 498(A),304(B),201 A.BAIL	1 KISHORI DEVI @ RAJ KISHORI DEVI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP RANA NEHA KUMARI	A.G.

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2627. CR. MISC./23208/2021 498(A),313,406,32 A.BAIL	1 KUMAR NEELAMANI vs THE STATE OF BIHAR	GYAN ABHINAV SAKET GUPTA VARUN SHEKHAR RITWAJ RAMAN	A.G.
2628. CR. MISC./23209/2021 341,323,324,307,3 A.BAIL	1 SATENDRA RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2629. CR. MISC./23213/2021 494,498(A),341,32 A.BAIL	1 BIRENDERA PASWAN @ VIRENDRA PASWAN @ VIREND PASWAN vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	A.G.
2630. CR. MISC./23214/2021 376,420,323,504,3 A.BAIL	1 NITISH KUMAR @ NITISH KUMAR SAH @ NITISH KUMAR SAHU @ RITESH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2631. CR. MISC./23216/2021 414,399,402 A.BAIL	1 MEGHU KUMAR PASWAN @ MEGHNATH KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE PRABHAT KUMAR SHARAN JAYANT KUMAR SHARAN HEMANT KUMAR SHARAN	A.G.
2632. CR. MISC./23217/2021 anticipatory bail A.BAIL	1 GIRISH MANDAL @ GIRISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
2633. CR. MISC./23219/2021 341,498(A),307,30 A.BAIL	1 RAM ASHISH PASWAN vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY PRAVIN KUMAR SHIVAM	A.G.
2634. CR. MISC./23221/2021 302,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH ABHAY SHANKER	A.G.
2635. CR. MISC./23226/2021 341,323,324,379,3 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2636. CR. MISC./23228/2021 341,323,325,307,3 A.BAIL	1 SURESH PRASAD vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH RAM SUHAWAN SINGH	A.G.
2637. CR. MISC./23229/2021 399,402,413,414, A.BAIL	1 CHANDAN KUMAR NIRANKAR @ CHANDAN SONAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
2638. CR. MISC./23230/2021 364,365 A.BAIL	1 DURI MANDAL @ DHARMENDRA MANDAL @ DHARMENDRA KUMAR MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
2639. CR. MISC./23231/2021 U/S 3,4,4(A),4(B) A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2640. CR. MISC./23234/2021 147,148,149,447,3 A.BAIL	1 CHOTU @ CHHOTU KHAN @ AMJAD KHAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2641. CR. MISC./23235/2021 302,34 A.BAIL	1 PAPPU KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
2642. CR. MISC./23236/2021 30A A.BAIL	1 PAPPU SINGH @ RAJNISH KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
2643. CR. MISC./23240/2021 341,323,307,337,4 A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2644. CR. MISC./23241/2021 341,323,498A,504, A.BAIL	1 AJIT KUMAR SINGH vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2645. CR. MISC./23242/2021 341,342,307,34 A.BAIL	1 AZAD ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2646. CR. MISC./23243/2021 30A,30D,41 A.BAIL	1 SUNIL KUMAR @ SUBRIN KUMAR @ SUBIN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2647. CR. MISC./23247/2021 147,148,149,448,3 A.BAIL	1 MANISH CHAUHAN @ MANISH KUMAR CHAUHAN @ MANISH CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINGH SUBHASH KUMAR TIWARI	A.G.
2648. CR. MISC./23249/2021 272,273, A.BAIL	1 MOHAN KUMAR SAW vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.

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2649. CR. MISC./23250/2021 302,201,34 A.BAIL	1	BUCHCHAN YADAV vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA PANKAJ KUMAR	A.G.
2650. CR. MISC./23251/2021 30A A.BAIL	1	LALAN PRASAD SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2651. CR. MISC./23252/2021 Anticipatory bail A.BAIL	1	RANJIT RAI vs THE STATE OF BIHAR	ABHAY KUMAR	A.G.
2652. CR. MISC./23256/2021 30A A.BAIL	1	SARVESH SAH @ SARVESH vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.
2653. CR. MISC./23257/2021 392,302 A.BAIL	1	ARVIND CHAUDHARY @ MUNNA CHAUDHARY vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
2654. CR. MISC./23260/2021 409,420 A.BAIL	1	PRAMOD PANDEY @ PRAMOD KUMAR PANDEY vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
2655. CR. MISC./23261/2021 304-B,34 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	A.G.
2656. CR. MISC./23263/2021 467,468,471,420,2 A.BAIL	1	LAL MOHAN RAI vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD	A.G.
2657. CR. MISC./23265/2021 341,323,324,307,5 A.BAIL	1	RAMAYAN SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2658. CR. MISC./23268/2021 363,366A, A.BAIL	1	SHRAWAN PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2659. CR. MISC./23270/2021 30A,30D A.BAIL	1	SAGUNI YADAV @ SAGUNI PRASAD vs THE STATE OF BIHAR	PARAS NATH	A.G.
2660. CR. MISC./23271/2021 414,120(B) A.BAIL	1	MAHESH PRASAD KESHARI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2661. CR. MISC./23272/2021 30A A.BAIL	1	MD.SAUDAGAR vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	A.G.
2662. CR. MISC./23273/2021 414,34,11 A.BAIL	1	SHAH MAHAMAD vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G.
2663. CR. MISC./23275/2021 147,148,149,448,3 A.BAIL	1	RAJU TIWARI vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	A.G.
2664. CR. MISC./23276/2021 272,273, A.BAIL	1	RAJIV KUMAR SAH @ RAJIV SAH @ RAJIV KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
2665. CR. MISC./23277/2021 30-A A. BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2666. CR. MISC./23278/2021 323,337,341,307,3 A.BAIL	1	MANU CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2667. CR. MISC./23279/2021 147,148,149,307,3 A.BAIL	1	SUDAMA RAY vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
2668. CR. MISC./23282/2021 147,148,149,323,3 A.BAIL	1	SURENDRA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2669. CR. MISC./23283/2021 anticipatory bail A.BAIL	1	GIRISH DEO DIXIT vs THE STATE OF BIHAR	LALAN KUMAR SUMIT SHEKHAR PANDEY	A.G.
2670. CR. MISC./23286/2021 302,147,148,149,3 A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
2671. CR. MISC./23289/2021 406,420 A.BAIL	1	NARENDRA KUMAR SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	KAMLA KANT PANDEY SHEELA KUMARI @ PANDEY	A.G.
2672. CR. MISC./23291/2021 341,323,307,34 A.BAIL	1	DINESH CHAUHAN vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
2673. CR. MISC./23293/2021 307,302323,324,34 A.BAIL	1	MD. KALIM @ MD. RAJU @ MD. KALLIM vs THE STATE OF BIHAR	ARUN KUMAR SINGH	A.G.
2674. CR. MISC./23295/2021 30A A.BAIL	1	JAY RAM SINGH vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR	A.G.
2675. CR. MISC./23296/2021 395 A.BAIL	1	BAMSHANKAR CHAUDHARY vs THE STATE OF BIHAR	UDAY PRASAD SINGH JAGANNATH PRASAD	A.G.



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2676. CR. MISC./23298/2021 304B,201,34 A.BAIL	1	CHANDAN KUMAR @ CHANDAN PANDIT vs THE STATE OF BIHAR	ASHA KUMARI	A.G.
2677. CR. MISC./23300/2021 Anticipatory bail A.BAIL	1	NIRANJAN MANDAL vs THE STATE OF BIHAR	RAJESH MOHAN TILAK SAO	A.G. PRAMOD KUMAR SINHA CHETAN KUMAR
2678. CR. MISC./23305/2021 30(a) A.BAIL	1	RANJAN KUMAR @ RANJAN SINGH @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	A.G.
2679. CR. MISC./23306/2021 30A A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR SHAKTI SUMAN KUMAR	A.G.
2680. CR. MISC./23307/2021 27 A.BAIL	1	PINKU YADAV @ VIKKU YADAV @ MINKU YADAV vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2681. CR. MISC./23308/2021 147,148,149,323,3 A.BAIL	1	RISHU TIWARY @ ADITY RANJAN vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
2682. CR. MISC./23313/2021 30A A.BAIL	1	MANTOSH SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2683. CR. MISC./23316/2021 498A, A.BAIL	1	SHARWAN YADAV vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2684. CR. MISC./23318/2021 30A A.BAIL	1	CHANDAN RAI vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK RAM KISHOR CHAUDHARY	A.G.
2685. CR. MISC./23320/2021 30(a) A.BAIL	1	KRISHNA KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR SAGAR UDIT NARAYAN SINGH	A.G.
2686. CR. MISC./23321/2021 30A A.BAIL	1	PRAMOD KUMAR @ PRAMOD YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.
2687. CR. MISC./23323/2021 30A A.BAIL	1	ASHARFI PASWAN vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
2688. CR. MISC./23330/2021 341,323,324,307,3 A.BAIL	1	UGA SAHANI vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	RAM BILASH ROY RAMAN
2689. CR. MISC./23334/2021 447,341,323,307,5 A.BAIL	1	GULABIYA DEVI vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR SANJAY KUMAR MISHRA	AKBAR ALI
2690. CR. MISC./23336/2021 341,323,324,325,3 A.BAIL	1	SARFUDDIN SAH @ MD. SARFUDIN vs THE STATE OF BIHAR	SHRUTI SINHA JITENDRA NARAIN SINHA	AKBAR ALI
2691. CR. MISC./23338/2021 376,323,354B,506, A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	RAMA NAND PODDAR PREETY KUNWAR	BINOD KUMAR
2692. CR. MISC./23341/2021 323,341,354,379,5 A.BAIL	1	ASHISH RAJ vs THE STATE OF BIHAR	SAROJANAND KUMAR MRITUNJAY KUMAR	BISHWESHWAR RAM
2693. CR. MISC./23342/2021 304(B),34 A.BAIL	1	LAL BABU RAI vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	ANITA KUMARI
2694. CR. MISC./23343/2021 147,341,323,325,4 A.BAIL	1	MD. TABREJ vs THE STATE OF BIHAR	NADIMUL HASAN	ANAND MOHAN PRASAD MEHTA
2695. CR. MISC./23345/2021 30-a A.BAIL	1	MOTI RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	ANITA KUMARI
2696. CR. MISC./23348/2021 30(A),30(b) A.BAIL	1	MADAN YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	MD. ASLAM ANSARI
2697. CR. MISC./23349/2021 447,341,323,324,3 A.BAIL	1	GOBIND MAHTO @ MANTU MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI	RAM SUMIRAN RAI
2698. CR. MISC./23351/2021 341,323,307,504,3 A.BAIL	1	SHAMBHU BHAGAT vs THE STATE OF BIHAR	VIRENDRA KUMAR	BHARAT LAL
2699. CR. MISC./23354/2021 341,323,504,506,3 A.BAIL	1	CHUNNU KUMAR vs THE STATE OF BIHAR	NAVIN SHARMA RANJEET KUMAR	BHANU PRATAP SINGH
2700. CR. MISC./23356/2021 341,323,324,307,3 A.BAIL	1	IMAMUDDIN @ MD. AMAMUDDIN @ AIMAMUDIN vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
2701. CR. MISC./23357/2021 147,148,341,323,3 A.BAIL	1	REENA DEVI vs THE STATE OF BIHAR	MAHENDRA THAKUR	RAM SUMIRAN RAI
2702. CR. MISC./23359/2021 147,149,341,323,3 A.BAIL	1	ARVIND YADAV @ ARBIND SINGH vs THE STATE OF BIHAR	RANJIT KUMAR	AKBAR ALI

2703. CR. MISC./23368/2021 302,120-B,306,34 A.BAIL	1 DULARI DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2704. CR. MISC./23369/2021 30,30(a) A.BAIL	1 RAJESH CHAUDHARY vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
2705. CR. MISC./23371/2021 anticipatory bail A.BAIL	1 MD. ZISHAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2706. CR. MISC./23373/2021 302,324,34 A.BAIL	1 BABITA DEVI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2707. CR. MISC./23374/2021 147,148,149,341,3 A.BAIL	1 DURGESH KUMAR @ DURGESH YADAV vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI	A.G.
2708. CR. MISC./23377/2021 147,149,341,323,3 A.BAIL	1 AJAY KUMAR GIRI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
2709. CR. MISC./23378/2021 406,420, A.BAIL	1 SATYADEO PRASAD vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
2710. CR. MISC./23380/2021 498-A,34 A.BAIL	1 KUMAR GAURAV DIXIT vs THE STATE OF BIHAR	SAKET TIWARY SAKET GUPTA	A.G. MITHILESH KUMAR RAI SUNIL KUMAR SINGH LAKSHMAN LAL PANDEY
2711. CR. MISC./23381/2021 30A A.BAIL	1 NILAM DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2712. CR. MISC./23382/2021 409,420,34 A.BAIL	1 NAWNEET KUMAR MISHRA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2713. CR. MISC./23386/2021 147,148,149,323,3 A.BAIL	1 RAM SHEKHAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
2714. CR. MISC./23393/2021 467,468,471,120(B A.BAIL	1 RAMBABU KUMAR vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
2715. CR. MISC./23395/2021 363,366,34 A.BAIL	1 VEENA DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2716. CR. MISC./23397/2021 307,323,341,506,1 A.BAIL	1 ABHISHEK SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
2717. CR. MISC./23398/2021 341,323,498A A.BAIL	1 NAVJEET KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
2718. CR. MISC./23399/2021 323,341,504,506,4 A.BAIL	1 SANJAY PODDAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
2719. CR. MISC./23400/2021 30,30A A.BAIL	1 PANCHU RAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2720. CR. MISC./23402/2021 341,323,325,379,3 A.BAIL	1 ANKIT KUMAR @ ANKIT RAY vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
2721. CR. MISC./23403/2021 272,273, A.BAIL	1 MANU RAM vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
2722. CR. MISC./23404/2021 307,341,504,506,3 A.BAIL	1 SHIVAM KUMAR vs THE STATE OF BIHAR	NAGESHWAR SINGH	A.G.
<b><u>FOR ORDERS - TIED UP</u></b>			
2723. MJC/3280/2019	2 NARENDRA SHARMA vs KAUSHAL KUMAR	MANOJ KUMAR	

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Ashutosh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./39061/2020 304B,201,34 A.BAIL	1 PARMA RAY vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.	DR. AJEET KUMAR
2.	CR. MISC./58/2021 bail A.BAIL	1 NASRE ALAM vs THE STATE OF BIHAR	ANANG MOHAN SINHA	A.G.	PATANJALI RISHI PRERNA RISHI
3.	CR. MISC./22354/2021 147,148,149,307,3 A.BAIL	1 MANISH KUMAR @ MANISH KUMAR RAI vs THE STATE OF BIHAR	SUBODH KUMAR	A.G.	
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
4.	CR. MISC./32612/2019 MOD(SJ) MOD (SJ)	8 BANKATESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR	CHANDRA SEN PRASAD SINGH PRAMOD KUMAR	
<b><u>MATTER -1</u></b>					
5.	CR. MISC./74118/2019 144 J QSH OF ORDER OF	2 RAUSHAN SHARMA @ RAUSHAN KUMAR SHARMA vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR NAVIN KUMAR PANDEY		
6.	CR. MISC./8541/2020 341,323,325,307,3 A.BAIL	3 SADDAM ANSARI vs THE STATE OF BIHAR	SANJAY SINHA MD. FAZLE KARIM	MD. ANBZARUL HAQUE SAHARA	
7.	CR. MISC./36051/2020 Anticipatory bail A.BAIL	1 BIRENDRA MAHTO vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.	VINOD SHANKER MODI
8.	CR. MISC./36062/2020 414 A.BAIL	1 KANCHAN KUMAR @ KANCHAN RAY vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.	SURENDRA KUMAR
9.	CR. MISC./36066/2020 420,406,341,323,3 A.BAIL	1 AFTAB ALAM vs THE STATE OF BIHAR	MD. NAZIR ANSARI SYED MD.IQBAL HASAN RAHMANI	A.G.	RAVISH MISHRA KEERTIKA SAKSHI MD. ATAUR RAHMAN
10.	CR. MISC./36069/2020 272,273 A.BAIL	1 KISHAN KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.	MD. ATAUR RAHMAN
11.	CR. MISC./36074/2020 chance of apprehe A.BAIL	1 BUNTI KUMARI @ CHANDANI KUMARI vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.	MD. ATAUR RAHMAN
12.	CR. MISC./36075/2020 ANTICIPATORY BAIL A.BAIL	1 ASHOK KUMAR SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.	MD. ATAUR RAHMAN
13.	CR. MISC./36081/2020 341,323,504,307,4 A.BAIL	1 MD. NEHAL vs THE STATE OF BIHAR	KEDAR JHA	A.G.	KHURSHID ANWAR
14.	CR. MISC./36084/2020 420,406,504 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE PARIMAL KISHORE NARAYAN	A.G.	KHURSHID ANWAR
15.	CR. MISC./36085/2020 467,468,420,120(B A.BAIL	1 GOLU KUMAR @ SHAILESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G.	KHURSHID ANWAR
16.	CR. MISC./36086/2020 147,148,149,323,3 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.	KHURSHID ANWAR
17.	CR. MISC./36088/2020 30(A) A.BAIL	1 NARAYAN SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.	KHURSHID ANWAR
18.	CR. MISC./36091/2020 498A,34 A.BAIL	1 SONU RAO @ DHANANJAY RAO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.	SANJAY KUMAR SINGH
19.	CR. MISC./36095/2020 147,148,149,323,5 A.BAIL	1 MD. AFJAL @ MD. AFZAL vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.	SANJAY KUMAR SINGH
20.	CR. MISC./36096/2020 272,273 A.BAIL	1 VIVEK KUMAR PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA NEELAM KUMARI	A.G.	SANJAY KUMAR SINGH

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21.	CR. MISC./36097/2020 anticipatory bail A.BAIL	1	RINA DEVI vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G. SANJAY KUMAR SINGH
22.	CR. MISC./36098/2020 341,323,325,302,1 A.BAIL	1	PINTU KUMAR @ CHAIN KUMAR @ SATYA NARAYAN KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ANIL KUMAR SINGH	A.G. SANJAY KUMAR SINGH
23.	CR. MISC./36100/2020 420,406,467,468,5 A.BAIL	1	NATASHA CHOURASIA vs THE STATE OF BIHAR	SANJAY SINHA SHWETA	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH MD. SHAKIR AHMAD
24.	CR. MISC./36101/2020 30A A.BAIL	1	NITISH PASWAN vs THE STATE OF BIHAR	BINIT KUMAR	A.G. MD. SHAKIR AHMAD
25.	CR. MISC./36104/2020 366A,120B,504,34 A.BAIL	1	SHANKAR MANDAL vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G. MD. SHAKIR AHMAD
26.	CR. MISC./36108/2020 143,341,342,323,3 A.BAIL	1	SHIVAM KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. MD. SHAKIR AHMAD
27.	CR. MISC./36110/2020 147,148,149,323,3 A.BAIL	1	LAGANDEO RAI@LALDEO RAI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G. AWADHESH KUMAR SHASHI KANT AMAR MD. SHAKIR AHMAD
28.	CR. MISC./36855/2020 147,148,149,447,3 A.BAIL	1	CHANDRANAND MEHTA vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G. SANJAY KUMAR SHARMA KASHYAP KAUSHAL
29.	CR. MISC./36858/2020 147,148,149,341,3 A.BAIL	1	DHANESH MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G. DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
30.	CR. MISC./36859/2020 504,506,34 A.BAIL	1	NAGENDRA PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
31.	CR. MISC./36862/2020 498(A) A.BAIL	1	UPENDRA PATEL vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
32.	CR. MISC./36863/2020 304B,34, A.BAIL	1	MUNNI KUMARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
33.	CR. MISC./36864/2020 447,384,379,504,5 A.BAIL	1	DHIRAJ MAHARAJ @ DHIRAJ KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
34.	CR. MISC./36866/2020 272,273,120B, A.BAIL	1	KUNAL RAI @ KUNAL KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
35.	CR. MISC./36870/2020 147,148,149,307,5 A.BAIL	1	KISHOR PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
36.	CR. MISC./36873/2020 498-A A.BAIL	1	LALAN PANDIT vs THE STATE OF BIHAR	DHANANJAY PRASAD	A.G.
37.	CR. MISC./36874/2020 365,467,471 A.BAIL	1	MANTU KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
38.	CR. MISC./36875/2020 414 A.BAIL	1	SHIVA RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
39.	CR. MISC./36881/2020 147,148,149,341,3 A.BAIL	1	PARVEJ ALAM vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. BHASKAR SHANKAR MITHILESH KUMAR SINGH
40.	CR. MISC./36885/2020 414 A.BAIL	1	SACHIN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
41.	CR. MISC./36888/2020 302 A.BAIL	1	RAJENDRA PASWAN vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
<b>MATTER -2</b>					
42.	CWJC/20015/2019 E.C.ACT	4	HARENDRA NARAYAN SAHI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA NEHA GUPTA	ARVIND UJJAWAL ( SC4 )
43.	CWJC/7105/2020 TRADE & COMMERCE (	8	M/S TIRUPATI RICE MILL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG) SHAILENDRA KUMAR SINGH
44.	CWJC/7160/2020 TRADE & COMMERCE (	8	M/S CIVMILL INDUSTRIES PVT. LTD. vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY	VIKAS KUMAR	BINITA SINGH (SC 28)

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45. CWJC/7929/2020 REM/DIS/TER, SCHOO	6 DAYANAND SINGH, vs THE UNION OF INDIA,	MRITYUNJAY KUMAR	DR. K.N. SINGH ( ASG ) PUNAM KUMARI SINGH MADANJEET KUMAR (GP20) ABHAY SHANKAR SINGH BARUN KUMAR SINGH
46. CWJC/8229/2020 TRADE & COMMERCE (	6 M/S RITA PETROL PUMP vs BHARAT PETROLEUM CORPORATION LTD.	BAIDYA NATH THAKUR	LALIT KISHORE (AG) MADANJEET KR. (GP20) SIDDHARTHA PRASAD
47. CWJC/8508/2020 MUNCIPAL CORPORATI	5 ARVIND KUMAR SINGH vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	LALIT KISHORE (AG) BINDHYACHAL SINGH SATYA PRAKASH KUMARALOK (SC7)
48. CWJC/8537/2020 MUNICIPAL ACT GRO MUNCIPAL CORPORATI	6 ANIL KUMAR SINGH @ ANIL SINGH vs THE BIHAR STATE ELECTION COMMISSION	ANSUL SAGAR SUMAN MADHAV RAJ	LLALIT KISHORE ( AG ) KINKAR KUMAR (SC9) ARUN KUMAR SANJEEV NIKESH
49. CWJC/8641/2020 GRAM PANCHYAT RAJY	5 SAROJ KUMARI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) KUMAR ALOK (SC7) SHRI PRAKASH SRIVASTAVA SANJEEV NIKESH RAVI RANJAN
50. CWJC/8838/2020 SELECTION , UNIV.	3 GAUTAM KUMAR SINHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY PRIYA RANJAN ABHISHEK KUMAR JYOTI KUMAR SINHA	LALIT KISHORE ( AG ) NAGENDRA KUMAR SINGH PAWAN KUMAR CHOUDHARY PRABHAKAR JHA (GP27)
<b><u>FOR ORDERS -I</u></b>			
51. CWJC/12699/2016 OTHERS, GAZETTED S	8 KISHOR KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	DILIP KUMAR TEWARI ADITI HANSARIA NIKHIL KUMAR AGRAWAL DEEPIKA SHARMA AMIT KUMAR ANAND	ANJANI KUMAR-AAG6 SANJAY PANDEY
52. CWJC/5716/2020 WORKS CONTRACT	13 M/S PALAK INFRA PVT. LTD. THROUGH ITS ONE OF THE DIRECTOR MR. MANISH KUMAR vs THE STATE OF BIHAR	SURESH PD SINGH NO.1	LALIT KISHORE (AG) UDAY SHARAN SINGH
53. CWJC/7783/2020 SALARY, UNIV./COLL	6 RANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	LALIT KISHORE (AG) DR. ANAND KUMAR
54. CWJC/8105/2020 WORKS CONTRACT	8 C AND C CONSTRUCTION LTD. NEW BYPASS, PATNA - BHAKTIYARPUR ROAD, NH- 30 vs THE UNION OF INDIA	SHAMBHU NATH ANIL KUMAR SINGH	DR. K.N. SINGH ( ASG ) VANDANA KISHORE VANDANA KISHORE SYED IQBAL AHMAD (SC 20) RAVINDER KUMAR SHARMA
55. CWJC/8142/2020 SALARY, SCHOOL SER	4 SAROJ KUMAR GUPTA vs THE STATE OF BIHAR	RAJEEV RANJAN	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
56. CWJC/8186/2020 SUSPENSION , GAZET	4 SURYA KANT vs THE STATE OF BIHAR	RANJEET KUMAR	LALIT KISHORE ( AG ) YOGENDRA PD.SINHA (AAG7) RABINDRA KUMAR PRIYADARSHI
57. CWJC/8234/2020 WORKS CONTRACT	4 MAA BHAWANI INFRASTRUCTURE PVT. LTD. vs THE BIHAR POLICE BUILDING CONSTRUCTION CORPORATION LTD.	VIKAS KUMAR	PRASOON SINHA
58. CWJC/8442/2020 GRAM PANCHYAT RAJY	3 MD. ZAKIR HUSSAIN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) SHRI PRAKASH SRIVASTAVA AJAY (GA5)

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59.	CWJC/8696/2020 GRAM PANCHYAT RAJY	3 SANGITA DEVI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY	LALIT KISHORE (AG) AMIT SHRIVASTAVA GIRISH PANDEY SANJEEV NIKESH AJAY (GA5) SHANTI BHUSHAN SINGH
60.	CWJC/8856/2020 SEL , GAZETTED SER	2 KRISHNA MOHAN SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	LALIT KISHORE (AG) MANISH KUMAR (GP4) SANJAY PANDEY
61.	CWJC/8875/2020 SELECTION , NON GA	2 PRIYANKA KUMARI vs THE STATE OF BIHAR	PRAVEEN KUMAR RAJU KUMAR SINGH	LALIT KISHORE (AG) SUNIL KUMAR MANDAL (SC3)
62.	CWJC/9135/2020 DISCP.PROC., HEALT	3 ASHOK KUMAR YADAV vs THE STATE OF BIHAR	SHEKHAR SINGH	LALIT KISHORE (AG) S.D.YADAV,(AAG9)

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### **FOR ORDERS MATTER -1**

1.	CR. MISC./36890/2020 448,341,323,307,5 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G.
2.	CR. MISC./36891/2020 376,341,323,34 A.BAIL	1 GOLLU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ (5681)	A.G.
3.	CR. MISC./36894/2020 323,324,341,504,3 A.BAIL	1 MOHAN KUMAR SINGH @ MOHAN SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
4.	CR. MISC./36899/2020 386 A.BAIL	1 KAMLESH SINGH @ KAMLESH KUMAR SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
5.	CR. MISC./36905/2020 272,273, A.BAIL	1 RUPESH KUMAR ALIAS RUPESH KUMAR SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
6.	CR. MISC./36909/2020 30A A.BAIL	1 MANNU SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
7.	CR. MISC./36910/2020 147,149,341,323,3 A.BAIL	1 PAWAN SINGH vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
8.	CR. MISC./36913/2020 406,420 A.BAIL	1 UMESH CHOUDHARY vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G.
9.	CR. MISC./36914/2020 341,307,34 A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
10.	CR. MISC./36917/2020 363,366(A) A.BAIL	1 RAJESH KUMAR DAS @ RAJESH MOCHI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
11.	CR. MISC./36924/2020 anticipatory bail A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
12.	CR. MISC./36925/2020 302/34 A.BAIL	1 MIRA DEVI vs THE STATE OF BIHAR	RINA SINHA	A.G.
13.	CR. MISC./36927/2020 272,273 A.BAIL	1 SHATRUGHAN MUKHIYA vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
14.	CR. MISC./36929/2020 27,29 A.BAIL	1 MURSID @ MD MURSHID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
15.	CR. MISC./36930/2020 498(A) A.BAIL	1 RISHI KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
16.	CR. MISC./36933/2020 anticipatory abil A.BAIL	1 SHASHIKANT PATHAK vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	A.G.
17.	CR. MISC./36934/2020 414 A.BAIL	1 PRAMOD SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
18.	CR. MISC./36936/2020 147,149,323,324,3 A.BAIL	1 JAYNANDAN KUMAR @ JALDHAR MISTRY vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.

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19.	CR. MISC./36940/2020 30A A.BAIL	1 BHIKHARI RAM vs THE STATE OF BIHAR	BACHAN JEE OJHA	A.G.
20.	CR. MISC./36941/2020 30A A.BAIL	1 ASHOK RAY @ ASHOK RAI vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
21.	CR. MISC./36942/2020 341,323,324,354(B A.BAIL	1 TUNTUN RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
22.	CR. MISC./36948/2020 420,467,468,471,1 A.BAIL	1 PRABHAWATI KUMARI vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
23.	CR. MISC./36949/2020 498A A.BAIL	1 VISHAL KUMAR @ DHANJEET SHAH vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
24.	CR. MISC./36952/2020 147,149,323,324,3 A.BAIL	1 MD. ASLAM ALI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
25.	CR. MISC./36956/2020 406,420,467,468,3 A.BAIL	1 ROHIT KUMAR MADHESHIYA vs THE STATE OF BIHAR	MUNNA PD DIXIT (M.P. DIXIT)	A.G.
26.	CR. MISC./36958/2020 272,273 A.BAIL	1 RAM LAKHAN RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
27.	CR. MISC./36959/2020 302,34 A.BAIL	1 BUDHIYA DEVI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	
28.	CR. MISC./36962/2020 147,341,323,307,5 A.BAIL	1 BUDHANI @ MAHMOODA KHATOON vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
29.	CR. MISC./36963/2020 302,34 A.BAIL	1 BIRENDRA RAM @ VIRENDRA RAM @ BIRENDRA RAI vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
30.	CR. MISC./36964/2020 341,323,384,307,3 A.BAIL	1 RAJARAM PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	A.G.
31.	CR. MISC./36970/2020 304B,201,34 A.BAIL	1 KANHAIYA SAH vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
32.	CR. MISC./36977/2020 120(B) A.BAIL	1 REHAN ALAM @ REIHAN ALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
33.	CR. MISC./36980/2020 341,323,498(A) A.BAIL	1 GULAB MIAN @ GULAB HASAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
34.	CR. MISC./36982/2020 147,148,149,341,3 A.BAIL	1 CHANDAN SINGH @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
35.	CR. MISC./36985/2020 420,467,468,471,1 A.BAIL	1 CHANCHALA KUMARI @ CHANCHAL KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
36.	CR. MISC./36987/2020 anticipatory bail A.BAIL	1 SHYAMDEO PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
37.	CR. MISC./37457/2020 147,148,149,341,3 A.BAIL	1 BIRESHWAR RAI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
38.	CR. MISC./37458/2020 376,511,34 A.BAIL	1 RAM VINAY KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MUKESH KUMAR SHIVJEE SINGH
39.	CR. MISC./37459/2020 ANTICIPATORY BAIL A.BAIL	1 AKHILESH RAY @ MITHILESH RAY vs THE STATE OF BIHAR	SANJEEV KUMAR RAJESH SINHA CHANDAN KUMAR SINGH	A.G.
40.	CR. MISC./37460/2020 30,30(A) A.BAIL	1 LAKHINDRA RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
41.	CR. MISC./37462/2020 30(a),32(ii),34(i) A.BAIL	1 DINESH SINGH @ DINESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
42.	CR. MISC./37464/2020 30A A.BAIL	1 DHARMENDRA PASAWAN@DHARMENDRA KUMAR@BHUVAR PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
43.	CR. MISC./37467/2020 anticipatory bail A.BAIL	1 VAIJANATH MEHTA @ VAIJNATH MEHTA @ BAIJNATH MEHTA vs THE STATE OF BIHAR	ASHOK KUMAR HARE KRISHNA PRASAD	A.G. UPENDRA KUMAR CHAUBEY

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44.	CR. MISC./37474/2020 30A A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
45.	CR. MISC./37477/2020 341,323,379,307,3 A.BAIL	1 SUMAN SINGH @ JASWANT SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
46.	CR. MISC./37478/2020 30(a),41(i) A.BAIL	1 PAWAN KUMAR YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
47.	CR. MISC./37482/2020 341,342,323,354B, A.BAIL	1 MANOJ PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
48.	CR. MISC./37483/2020 409,420,34 A.BAIL	1 SATYA NARAYAN MOCHI vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G.
49.	CR. MISC./37486/2020 420,467,468,471,1 A.BAIL	1 BABY KUMARI vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
50.	CR. MISC./37487/2020 341,323,504,506,3 A.BAIL	1 BABAN DUBEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
51.	CR. MISC./37488/2020 363,366A A.BAIL	1 JAYLAL THAKUR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. HANS LAL KUMAR
52.	CR. MISC./37489/2020 anticipatory bail A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
53.	CR. MISC./37491/2020 376,315,120(B) A.BAIL	1 BIR KUNAL SINGH @ BEER KUNAL SINGH @ VEER KUNAL SINGH vs THE STATE OF BIHAR	VISHAL VIKRAM RANA	A.G. SURESH KUMAR PODDAR SURESH GANDHI
54.	CR. MISC./37496/2020 30(a) A.BAIL	1 BABLU SINGH @ BABLU KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
55.	CR. MISC./37497/2020 341,323,307,379,5 A.BAIL	1 RAMADHAR ROY vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G.
56.	CR. MISC./37498/2020 420,467,468,471,1 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
57.	CR. MISC./37500/2020 30(a)(d) A.BAIL	1 HARVANS BHUIYAN @ HARIVANS BHUIYAN @ HARIVANS MANJHI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
58.	CR. MISC./37508/2020 366-A A.BAIL	1 BADAL CHAUDHARY @ BADAL KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
59.	CR. MISC./37509/2020 302,341,323,354,3 A.BAIL	1 SAVITA DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G.
60.	CR. MISC./37510/2020 272,273 A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
61.	CR. MISC./37512/2020 341,323,324,307,3 A.BAIL	1 MD. SERAJ KHAN @ MUNNA KHAN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
62.	CR. MISC./37515/2020 448,341,323,307,3 A.BAIL	1 HARISHCHAND YADAV @ DABLA YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
63.	CR. MISC./37516/2020 30-A A.BAIL	1 SUKO CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
64.	CR. MISC./37517/2020 30(a),36 A.BAIL	1 RAJU SINGH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
65.	CR. MISC./37518/2020 304,B,302,34 A.BAIL	1 SITARAM YADAV vs THE STATE OF BIHAR	SURYA NARAYAN SAH	A.G.
66.	CR. MISC./37521/2020 341,342,323,302,3 A.BAIL	1 BABITA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. SUNIL KUMAR PANDEY
67.	CR. MISC./37522/2020 a.bail A.BAIL	1 ARUN KUMAR SAH @ ARUN SAH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
68.	CR. MISC./37526/2020 376,504,506,34 A.BAIL	1 RAM BABU RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
69.	CR. MISC./37528/2020 anticipatory bail A.BAIL	1 SAMSULJOHA @ RINKU ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
70.	CR. MISC./37529/2020 498(A) A.BAIL	1 JUBAIDA KHATOON vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.



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71.	CR. MISC./37531/2020 Anticipatory bail A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G.
72.	CR. MISC./37535/2020 379 A.BAIL	1 MD. SADIQUE vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
73.	CR. MISC./37536/2020 30,30-A A.BAIL	1 RAJ KUMAR MANJHI @ RAJ KUMAR PASWAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
74.	CR. MISC./37540/2020 30(a) A.BAIL	1 RANJAN KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
75.	CR. MISC./37543/2020 420,120-B A.BAIL	1 BINOD PASWAN vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
76.	CR. MISC./37545/2020 304-B,34 A.BAIL	1 RAMAWATI DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
77.	CR. MISC./37546/2020 272,273,290 A.BAIL	1 AKHILESH MAHTO vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	A.G.
78.	CR. MISC./37551/2020 apprehension of a A.BAIL	1 DHANANJAY PANDEY vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
79.	CR. MISC./37552/2020 30,A IA-1/2020 () A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
80.	CR. MISC./37554/2020 341,342,323,307,5 A.BAIL	1 KAMLESH YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
81.	CR. MISC./37556/2020 302,201,34 A.BAIL	1 RAJ MOHAMMAD @ RAJ MAHMAD @ RAJMAHAMMAD MIYA vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
82.	CR. MISC./37559/2020 a. bail A.BAIL	1 MAHESH KUMAR RAI @ MAHESH RAI @ MAHESH PATEL vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
83.	CR. MISC./37560/2020 354,504,506 A.BAIL	1 DR. PAPPU YATI @ PAPPU YATI vs THE STATE OF BIHAR	CHANDRA SHEKHAR SINGH BHUNESHWAR PANDEY	A.G.
84.	CR. MISC./37562/2020 498(A),34 A.BAIL	1 MANIKANT CHAURASIA vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
85.	CR. MISC./37566/2020 341,323,307,504,5 A.BAIL	1 FANTUSH KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
86.	CR. MISC./37567/2020 341,323,379,506,4 A.BAIL	1 SANTOSH KUMAR DUBEY vs THE STATE OF BIHAR	UDAY SHANKAR PANDEY SUSHIL KUMAR SINGH	A.G.
87.	CR. MISC./37985/2020 304-B,34 A.BAIL	1 PANPATI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY ASHOK KUMAR SINGH VIKASH KUMAR SHUKLA	A.G.
88.	CR. MISC./37986/2020 147,323,342,354,3 A.BAIL	1 SHAILESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
89.	CR. MISC./37988/2020 414,467,468,120B, A.BAIL	1 RAJEEV RAI @ RAJEEV KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
90.	CR. MISC./37991/2020 341,323,307,354,3 A.BAIL	1 SANOJ SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
91.	CR. MISC./37992/2020 147,149,323,341,3 A.BAIL	1 DURGA PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
92.	CR. MISC./37993/2020 cr misc A.BAIL	1 RAMJEET YADAV @ RAMAJIT YADAV vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G.
93.	CR. MISC./37994/2020 304B,201,120B A.BAIL	1 MD.QAMARUDDIN vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
94.	CR. MISC./37996/2020 194,195,196,379,3 A.BAIL	1 KRISHNA SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA RABINDRA NATH SINGH SHASHIKANT	A.G.
95.	CR. MISC./37999/2020 anticipatory bail A.BAIL	1 RAJENDRA CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.

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96.	CR. MISC./38001/2020 341,323,307,354,3 A.BAIL	1 MD BUDHWA @ MD HAROON vs THE STATE OF BIHAR	BRAJ KISHORE SINGH BIJAY KUMAR PANDEY ABDUL WADOOD	A.G.
97.	CR. MISC./38004/2020 30A A.BAIL	1 MUKESH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
98.	CR. MISC./38005/2020 147,149,333,337,3 A.BAIL	1 MD ISRAIL vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
99.	CR. MISC./38006/2020 anticipatory bail A.BAIL	1 LAXMAN DAS @ LAXMAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
100.	CR. MISC./38010/2020 anticipatory bail A.BAIL	1 HAJARI MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA
101.	CR. MISC./38012/2020 356,379 A.BAIL	1 ADITYA KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
102.	CR. MISC./38013/2020 143,323,307,504,3 A.BAIL	1 VINOD KUMAR PANDEY @ VINOD PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
103.	CR. MISC./38020/2020 341,323,324,326,3 A.BAIL	1 LALAN YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI BINOD KUMAR YADAV	A.G.
104.	CR. MISC./38022/2020 392,411 A.BAIL	1 TONI KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
105.	CR. MISC./38024/2020 272,273, A.BAIL	1 DEBASHISH GHOSH @ UWAI GHOSH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
106.	CR. MISC./38025/2020 307,504,379,341,1 A.BAIL	1 AMIT KUMAR SINGH @ KUMAR YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
107.	CR. MISC./38026/2020 188,269,270,271,3 A.BAIL	1 LAGANDEO SAH @ LAGANDEV SAH vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
108.	CR. MISC./38027/2020 30-A A.BAIL	1 SARVESH KUMAR @ LALO @ LALLA vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
109.	CR. MISC./38033/2020 341/323/324/307/3 A.BAIL	1 RAMJI RAI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
110.	CR. MISC./38039/2020 ANTICIPATORY BAIL A.BAIL	1 SUBHASH SINGH @ SUBHASH KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	A.G.
111.	CR. MISC./38040/2020 147,148,149,341,3 A.BAIL	1 MUNNA YADAV vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. ARVIND KUMAR PRADHAN
112.	CR. MISC./38042/2020 376,313,504,506,3 A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
113.	CR. MISC./38043/2020 30-A A.BAIL	1 DARA CHAUHAN @ MANISH CHAUHAN vs THE STATE OF BIHAR	AMARENDRA KUMAR	A.G.
114.	CR. MISC./38044/2020 302,201,34 A.BAIL	1 RAVI KUMAR SHARMA @ RAVI CHANDRA SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
115.	CR. MISC./38045/2020 302,120(B),34 A.BAIL	1 RAHUL KUMAR @ RAHUL KR. SINGH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. BRAJ NANDAN KUMAR TIWARY
116.	CR. MISC./38047/2020 323,341,307,504,5 A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G. NABIN KUMAR
117.	CR. MISC./38048/2020 341,323,324,379,4 A.BAIL	1 MD CHAND vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
118.	CR. MISC./38051/2020 376,504,34 A.BAIL	1 MAHBOOB @ RANJEET vs THE STATE OF BIHAR	ALOK KUMAR ALOK FIROZ AHMAD	A.G. AMRIT ABHIJAT GHANSHYAM
119.	CR. MISC./38053/2020 302, A.BAIL	1 PAPPU YADAV @ PAPPU KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD	A.G.
120.	CR. MISC./38054/2020 30A,41,52 A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
121.	CR. MISC./38061/2020 366-A,34 A.BAIL	1 SALAUDDIN @ MD SALAUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV KUMAR	A.G.

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122.	CR. MISC./38063/2020 30A,41 A.BAIL	1 ATAL SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
123.	CR. MISC./38065/2020 341,323,354B,379, A.BAIL	1 RAM KUMAR RAM @ RAM KUMAR vs THE STATE OF BIHAR	KUMARI SHUBHAM SHASHANK CHANDRA JITENDRA KUMAR BHARTI	A.G ANAND KISHORE CHOUDHARY
124.	CR. MISC./38067/2020 30A A.BAIL	1 KAPIL SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ANAND KISHORE CHOUDHARY
125.	CR. MISC./38069/2020 447,341,323,504,3 A.BAIL	1 VIJAY SINGH@VIJAY KUMAR SINGH vs THE STATE OF BIHAR	RATAN KUMAR	A.G ANAND KISHORE CHOUDHARY
126.	CR. MISC./38070/2020 143,323,307,354,5 A.BAIL	1 PRIYANKA KUMARI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G ANAND KISHORE CHOUDHARY
127.	CR. MISC./38074/2020 392 A.BAIL	1 AMIT GUPTA @ AMIT KUMAR GUPTA vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. ANAND KISHORE CHOUDHARY
128.	CR. MISC./38076/2020 304B,120B,34 A.BAIL	1 MD. MAHPHUJ @ KARU vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	A.G MD. IFTEKHAR MAHMOOD
129.	CR. MISC./38077/2020 498A A.BAIL	1 MD MANIRUDDIN @ MUNIR @ MD MUNIRUDDIN @ MD MUNIR vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G. MD. IFTEKHAR MAHMOOD
130.	CR. MISC./38079/2020 406,504,34 A.BAIL	1 BRAJESH KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA	A.G MD. IFTEKHAR MAHMOOD
131.	CR. MISC./38080/2020 147,148,149,269,2 A.BAIL	1 CHANDRA SHEKHAR MEHTA vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G MD. IFTEKHAR MAHMOOD
132.	CR. MISC./38082/2020 30A A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	SANJEEV VERMA	A.G. MD. IFTEKHAR MAHMOOD
133.	CR. MISC./38085/2020 anticipatory bail A.BAIL	1 BINOD SINGH @ GUDDU SINGH vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY	A.G JAGDHAR PRASAD
134.	CR. MISC./38086/2020 398(A) A.BAIL	1 DABALU YADAV @ DABLU YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. AKHILESH DUTTA VERMA JAGDHAR PRASAD
135.	CR. MISC./38087/2020 302,201,34 A.BAIL	1 PINTU CHOUDHARY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. JAGDHAR PRASAD
136.	CR. MISC./38088/2020 147,149,504,506,1 A.BAIL	1 VIDYA NAND YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	A.G JAGDHAR PRASAD
137.	CR. MISC./38547/2020 30A A.BAIL	1 PRAKASH SAH vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G BINOD KUMAR
138.	CR. MISC./38548/2020 420,34, A.BAIL	1 VIJAY PRASAD @ BIJAY KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G BINOD KUMAR
139.	CR. MISC./38549/2020 341,323,353,504,3 A.BAIL	1 AJIT KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. BINOD KUMAR
140.	CR. MISC./38550/2020 341,323,376,313,3 A.BAIL	1 ISHARUN BEGUM @ ISHARUN NISHA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G. BINOD KUMAR
141.	CR. MISC./38554/2020 498A,34, A.BAIL	1 MEHRAJ @ MD MEHRAJ vs THE STATE OF BIHAR	NAFISUZZOHA MD. ZIAUL QUAMAR	A.G BISHWESHWAR RAM
142.	CR. MISC./38555/2020 341,323,324,307,3 A.BAIL	1 BIRU MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G. BISHWESHWAR RAM
143.	CR. MISC./38556/2020 341,323,307,354,3 A.BAIL	1 YOGANAND YADAV @ JOGANAND YADAV vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G BISHWESHWAR RAM

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144.	CR. MISC./38557/2020 420,467,468,471,1 A.BAIL	1 ARUN KUMAR SINGH @ PROF. ARUN KUMAR SINHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. BISHWESHWAR RAM
145.	CR. MISC./38559/2020 30,30(a) A.BAIL	1 CHINTU SINGH ALIAS CHANDRA PRAKASH SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. DILIP KUMAR NO. 1
146.	CR. MISC./38561/2020 341,323,324,307,3 A.BAIL	1 SHAHJADI @ BIBI SHAHJADI vs THE STATE OF BIHAR	NAFISUZZOHA MD. ZIAUL QUAMAR	A.G. DILIP KUMAR NO. 1
147.	CR. MISC./38563/2020 147,148,149,447,3 A.BAIL	1 MD. SAHIL ANSARI vs THE STATE OF BIHAR	SYED FIROZ RAZA	A.G. DILIP KUMAR NO. 1
148.	CR. MISC./38567/2020 30A A.BAIL	1 RAJU KUMAR @ RAJU YADAV @ RAJU GOP vs THE STATE OF BIHAR	SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH	A.G. DILIP KUMAR NO. 1
149.	CR. MISC./38569/2020 419,420 A.BAIL	1 AKHIL KISHORE PRASAD SINGH vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. DILIP KUMAR NO. 1
150.	CR. MISC./38572/2020 302,120B,34, A.BAIL	1 SAJAN MANDAL vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH RAJNISH KUMAR SINGH RUPESH KUMAR	A.G. DR. INDIWAR KUMARI
151.	CR. MISC./38573/2020 pre arrest/antici A.BAIL	1 DILIP KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G. DR. INDIWAR KUMARI
152.	CR. MISC./38576/2020 147,149,341,323,5 A.BAIL	1 MOHAMMAD OLI vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G. DR. INDIWAR KUMARI NAJEEB AHMAD THAKUR BRAJESH SINGH
153.	CR. MISC./38578/2020 302,201,34 A.BAIL	1 PANPATI DEVI @ RAMPATI DEVI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. DR. INDIWAR KUMARI
154.	CR. MISC./38579/2020 302,34 A.BAIL	1 MANTUN MANDAL vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. DR. INDIWAR KUMARI
155.	CR. MISC./38580/2020 147,148,149,341,3 A.BAIL	1 RAJU MALLAH @ RAJU CHOUHARY vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G. INDU KUMARI SRIVASTAVA
156.	CR. MISC./38584/2020 30A,41 A.BAIL	1 SANJIT SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. INDU KUMARI SRIVASTAVA
157.	CR. MISC./38587/2020 414, A.BAIL	1 SANJAY RAY vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. INDU KUMARI SRIVASTAVA
158.	CR. MISC./38598/2020 302,34 A.BAIL	1 RANJO DEVI @ RAJJO @ RAJJO DEVI vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. INDU KUMARI SRIVASTAVA
159.	CR. MISC./38599/2020 341,342,323,366A, A.BAIL	1 MUMTAZ ALAM vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. JHARKHANDI UPADHYAY JHARKHANDI UPADHYAY
160.	CR. MISC./38600/2020 147,148,149,341,3 A.BAIL	1 RAJKUMAR PASWAN vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G. JHARKHANDI UPADHYAY
161.	CR. MISC./38601/2020 376,120B A.BAIL	1 ARFAT ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. JHARKHANDI UPADHYAY
162.	CR. MISC./38606/2020 147,149,341,323,3 A.BAIL	1 BHIKHARI CHAUDHARY vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. JHARKHANDI UPADHYAY
163.	CR. MISC./38610/2020 341,323,307,34 A.BAIL	1 RAMDEV YADAV vs THE STATE OF BIHAR	UDBHAV MUKESH KUMAR	A.G. JHARKHANDI UPADHYAY
164.	CR. MISC./38614/2020 272,273,34 A.BAIL	1 LALBABU SAHANI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. KALYAN SHANKAR
165.	CR. MISC./38615/2020 379,212, A.BAIL	1 MD. JUHAR @ MD. JOHAK vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. AOR/3677 KALYAN SHANKAR

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166.	CR. MISC./38617/2020 364,34 A.BAIL	1 KAUSHAL KUMAR YADAV vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	A.G RAVINDRA KUMAR RAJESH ROY SHRINATH MANJHI RAVINDRA KUMAR RAJESH ROY SHRINATH KALYAN SHANKAR
167.	CR. MISC./38618/2020 353,269,270,504,3 A.BAIL	1 NANHE ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G KALYAN SHANKAR
168.	CR. MISC./38620/2020 147,149,307,323,3 A.BAIL	1 RAMSOGARATH SHARMA @ SOGARATH SHARMA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G KALYAN SHANKAR
169.	CR. MISC./38621/2020 anticipatory bail A.BAIL	1 ALI HASAN SHAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G LAKSHMI KANT SHARMA
170.	CR. MISC./38622/2020 30A A.BAIL	1 RAJKISHORE RAY @ RAJKISHORE KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G LAKSHMI KANT SHARMA
171.	CR. MISC./38623/2020 30A A.BAIL	1 LALLU YADAV @ SAMRAT @ LALLU SAMRAT vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. LAKSHMI KANT SHARMA
172.	CR. MISC./38628/2020 272,273,34 A.BAIL	1 SANJAY RAI@ SANJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G LAKSHMI KANT SHARMA
173.	CR. MISC./38633/2020 anticipatory bail A.BAIL	1 NIRAJ MANI TIWARI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G MD. MATLOOB RAB PAWAN KUMAR CHOUHARY PRABHAKAR SAHAI
174.	CR. MISC./38634/2020 147,148,149,341,3 A.BAIL	1 ANTU YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. AOR/2548
175.	CR. MISC./38636/2020 341,323,307,354,5 A.BAIL	1 VIDHIYANAND YADAV vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G MD. MATLOOB RAB
176.	CR. MISC./38638/2020 307,323,324,341,3 A.BAIL	1 SUNIL KUMAR CHAUDHARY @ SUNIL CHAUDHARY vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY SANJIV JAISWAL ANIKET KUMAR	A.G MD. MATLOOB RAB
177.	CR. MISC./38640/2020 399,402 A.BAIL	1 RANA PASWAN vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G MD. MUSHTAQUE ALAM
178.	CR. MISC./38641/2020 anticipatory bail A.BAIL	1 SANTOSH YADAV @ YOGENDRA YADAV vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G MD. MUSHTAQUE ALAM
179.	CR. MISC./38644/2020 307,341,323,504,1 A.BAIL	1 MANOJ SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH MD. MUSHTAQUE ALAM
180.	CR. MISC./38645/2020 30A,41(1) A.BAIL	1 KIRAN YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G MD. MUSHTAQUE ALAM
181.	CR. MISC./38647/2020 ANTICIPATORY BAIL A.BAIL	1 CHANDRAMAL KUMAR @ CHAMLI vs THE STATE OF BIHAR	SANJEEV KUMAR AMARENDRA KUMAR	A.G MD. MUSHTAQUE ALAM
182.	CR. MISC./38648/2020 406,420,34, A.BAIL	1 PRAHALAD MAHATO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G MUKESHWAR DAYAL
183.	CR. MISC./38649/2020 304B,34 A.BAIL	1 AWADHESH SAH @ AWADHESH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR JITENDRA KUMAR GIRI	A.G MUKESHWAR DAYAL
184.	CR. MISC./38655/2020 188,353,34 A.BAIL	1 YUGAL YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G MUKESHWAR DAYAL
185.	CR. MISC./38657/2020 323,341,354B,504, A.BAIL	1 AMAN @ AMAN KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA DHEERAJ KUMAR	A.G MUKESHWAR DAYAL
186.	CR. MISC./38658/2020 Anticipatory bail A.BAIL	1 JITENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G MUKESHWAR DAYAL
187.	CR. MISC./39105/2020 30,30-A A.BAIL	1 LAKHINDRA SAHANI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G MADHURA NAND JHA

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188.	CR. MISC./39106/2020 323,324,307,147,1 A.BAIL	1	JITENDRA SINGH vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA	A.G. MADHURA NAND JHA
189.	CR. MISC./39110/2020 30-A A.BAIL	1	VIJAY MAHTO vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G. MADHURA NAND JHA
190.	CR. MISC./39111/2020 409,420 A.BAIL	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. MADHURI LATA
191.	CR. MISC./39112/2020 ANTICIPATORY BAIL A.BAIL	1	MANISH KUMAR SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G. MADHURI LATA
192.	CR. MISC./39114/2020 272,273 A.BAIL	1	UDAY KUMAR vs THE STATE OF BIHAR	SHRINATH MANJHI RAVINDRA KUMAR RAJESH ROY	A.G. MADHURI LATA
193.	CR. MISC./39116/2020 272,273 A.BAIL	1	RAM VINAY SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G. MADHURI LATA
194.	CR. MISC./39117/2020 7 A.BAIL	1	BIRENDRA YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G. MADHURI LATA
195.	CR. MISC./39119/2020 427,341,323,307,3 A.BAIL	1	BIRBAL YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. MD. JAVED JAFAR KHAN MOHAMMED ARIF
196.	CR. MISC./39121/2020 30A A.BAIL	1	BINOD PASWAN @ KAMALDAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. MOHAMMED ARIF
197.	CR. MISC./39125/2020 30A A.BAIL	1	SATISH PRASAD SAH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR	A.G. MOHAMMED ARIF
198.	CR. MISC./39126/2020 392 A.BAIL	1	MD. SAKIR @ SAKIR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. MOHAMMED ARIF
199.	CR. MISC./39130/2020 anticipatory bail A.BAIL	1	VIKASH KUMAR SAH @ VIKASH KR. SAH vs THE STATE OF BIHAR	HARISH KUMAR	A.G. NAWAL KISHORE SINGH MOHAMMED ARIF
200.	CR. MISC./39132/2020 304(B),34 A.BAIL	1	BHAGIRATH YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. MD. NAZIR ANSARI
201.	CR. MISC./39135/2020 302,201,34 A.BAIL	1	BHAGIYA DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. MD. NAZIR ANSARI
202.	CR. MISC./39137/2020 Anticipatory bail A.BAIL	1	MD IRSHAD vs THE STATE OF BIHAR	SANJAY PRASAD	A.G. MD. NAZIR ANSARI
203.	CR. MISC./39139/2020 323,379,354,498(A A.BAIL	1	DEEPCHANDRA PASWAN vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G. MD. NAZIR ANSARI
204.	CR. MISC./39145/2020 341,452,385,504,5 A.BAIL	1	MD. GAYASUDDIN @ MD. GYASUDDIN vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
205.	CR. MISC./39150/2020 120B, A.BAIL	1	RAMSHARAN SINGH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G. MOHAMMAD SUFYAN
206.	CR. MISC./39153/2020 30A,45 A.BAIL	1	SONA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. MOHAMMAD SUFYAN
207.	CR. MISC./39154/2020 302,201 A.BAIL	1	RAMAJI TIWARI @ RAMJI TIWARI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. MOHAMMAD SUFYAN
208.	CR. MISC./39155/2020 307, A.BAIL	1	SIKANDAR MANDAL vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G. MITHLESH KUMAR KHARE
209.	CR. MISC./39157/2020 341,323,325,307,5 A.BAIL	1	MITHILESH KUMAR @ MITHILESH SAH @ PAKAURI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. MITHLESH KUMAR KHARE
210.	CR. MISC./39158/2020 302,323/34 A.BAIL	1	JITENDRA CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. MITHLESH KUMAR KHARE
211.	CR. MISC./39161/2020 448,341,323,307,5 A.BAIL	1	RAMBADAN PASWAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. MITHLESH KUMAR KHARE
212.	CR. MISC./39162/2020 Anticipatory bail A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. MITHLESH KUMAR KHARE
213.	CR. MISC./39164/2020 341,323,307,34 A.BAIL	1	RAMASHISH BHAGAT vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. MRITUNJAY KUMAR NIRALA

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214.	CR. MISC./39167/2020 448,341,342,323,3 A.BAIL	1	DHEERAJ KUMAR @ DHIRAJ KUMAR vs THE STATE OF BIHAR	MURLI DHAR ARJUN PRASAD	A.G. MRITUNJAY KUMAR NIRALA
215.	CR. MISC./39170/2020 30A A.BAIL	1	BHOLA MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. MRITUNJAY KUMAR NIRALA
216.	CR. MISC./39171/2020 323,324,341,379,3 A.BAIL	1	SHAMBHU SAHANI AND OTHER vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	A.G. MRITUNJAY KUMAR NIRALA
217.	CR. MISC./39172/2020 302,201, A.BAIL	1	SHANKAR RAM @ SHANKAR KUMAR @ SHANKAR RAM vs THE STATE OF BIHAR	UDAY PRASAD SINGH	A.G. MRITUNJAY KUMAR NIRALA
218.	CR. MISC./39173/2020 30A A.BAIL	1	NANDU RAVIDAS vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. MURLI DHAR
219.	CR. MISC./39176/2020 30A A.BAIL	1	BABLU ALAM @ BABLOO MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. MURLI DHAR
220.	CR. MISC./39178/2020 272,273 A.BAIL	1	ARVIND KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G. MURLI DHAR
221.	CR. MISC./39179/2020 147,149,152,341,3 A.BAIL	1	PRADIP YADAV vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. MURLI DHAR
222.	CR. MISC./39180/2020 30A A.BAIL	1	MANISHA KUMARI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G. MURLI DHAR
223.	CR. MISC./39183/2020 341,323,377,511,3 A.BAIL	1	TUNTUN SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G. NARSINGH TANTI
224.	CR. MISC./39187/2020 30A A.BAIL	1	RAMJEE KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. NARSINGH TANTI
225.	CR. MISC./39188/2020 406,409,420,34 A.BAIL	1	BHANU DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G. NARSINGH TANTI
226.	CR. MISC./39189/2020 307,341,323,379,5 A.BAIL	1	KAUSHAL KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA AMRESH KUMAR	A.G. NARSINGH TANTI
227.	CR. MISC./39190/2020 30A,37C A.BAIL	1	DILIP MANJHI vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. NARSINGH TANTI
228.	CR. MISC./39192/2020 302/34 A.BAIL	1	PINKOO SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	A.G. NAVIN KUMAR PANDEY
229.	CR. MISC./39198/2020 147,148,149,341,3 A.BAIL	1	BIPIN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. NAVIN KUMAR PANDEY
230.	CR. MISC./39203/2020 apprehension of A.BAIL	1	CHANDAN KUMAR @ CHANDAN KUMAR CHAUDHARY vs THE STATE OF BIHAR	ASIF KALIM	A.G. NAVIN KUMAR PANDEY
231.	CR. MISC./39204/2020 147,149,341,323,3 A.BAIL	1	MOHARRAM GADDI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. NAVIN KUMAR PANDEY
232.	CR. MISC./39205/2020 147,148,149,341,3 A.BAIL	1	PRAGESH RAJ @ PRAGYASH RAJ @ CHINTU TIWARI @ CHINTU vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G. NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH NAVIN KUMAR PANDEY
233.	CR. MISC./39206/2020 493/34 A.BAIL	1	BAIJNATH PRASAD SINGH @ BAIDHNATH PRASAD SINGH vs THE STATE OF BIHAR	SURESH MISHRA GOPAL PRASAD ROY	A.G. NAWAL KISHORE PRASAD
234.	CR. MISC./39211/2020 147,148,149,188,3 A.BAIL	1	SHIVNANDAN YADAV @ JHAMALI YADAV @ CHAMALI YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G. NAWAL KISHORE PRASAD
235.	CR. MISC./39214/2020 323,341,506,379,3 A.BAIL	1	ZAHID ALAM @ ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. NAWAL KISHORE PRASAD
236.	CR. MISC./39215/2020 272,273 A.BAIL	1	MAHESH SAHNI vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G. NAWAL KISHORE PRASAD
237.	CR. MISC./39606/2020 petitioner is app A.BAIL	1	MONU KUMAR @ ABHIMANYU PRASAD vs THE STATE OF BIHAR	RINA SINHA	A.G.

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238.	CR. MISC./39609/2020 420,,467,,468,,47 A.BAIL	1	VOYAS MUNI PRADHAN vs THE STATE OF BIHAR THROUGH THE VIGILANCE	GOPAL PRASAD ROY SURESH MISHRA	A.G.
239.	CR. MISC./39613/2020 147,341,323,332,3 A.BAIL	1	SANTOSH CHOUDHARY vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
240.	CR. MISC./39614/2020 anticipatory bail A.BAIL	1	AMRENDRA KUMAR YADAV @ AMRENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G.
241.	CR. MISC./39615/2020 30(a),30(d) A.BAIL	1	NATHUNI SINGH vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G.
242.	CR. MISC./39616/2020 392,411, A.BAIL	1	GUDDU SHARMA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
243.	CR. MISC./39617/2020 341,323,324,307,5 A.BAIL	1	SANJAY RAI @ SANJAY KUMAR vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	A.G.
244.	CR. MISC./39618/2020 341,323,307,385,3 A.BAIL	1	RAJU @ RAJU KHAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
245.	CR. MISC./39620/2020 30A A.BAIL	1	DHANANJAY SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
246.	CR. MISC./39622/2020 30A A.BAIL	1	SHIVPUJAN SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
247.	CR. MISC./39623/2020 272,273,34, A.BAIL	1	RAHUL KUMAR SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
248.	CR. MISC./39628/2020 341,323,307,379,5 A.BAIL	1	ROHIT KUMAR DAS vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
249.	CR. MISC./39629/2020 30A A.BAIL	1	AMRIKA PASWAN @ AMBIKA PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
250.	CR. MISC./39631/2020 341,323,325,307,3 A.BAIL	1	RAMANUGRAH SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
251.	CR. MISC./39632/2020 30A A.BAIL	1	JOGA KUNWAR @ MUNNA KUNWAR vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G.
252.	CR. MISC./39633/2020 304B,201,34 A.BAIL	1	MOST. VIDYAWATI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
253.	CR. MISC./39634/2020 Regular bail A.BAIL	1	PAPPU CHAUDHARY vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
254.	CR. MISC./39635/2020 406,420,467,468,3 A.BAIL	1	GOPAL PRASAD @ RANIKANT vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
255.	CR. MISC./39636/2020 147,148,149,341,3 A.BAIL	1	TUNNU SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G.
256.	CR. MISC./39638/2020 406,420,467,468,4 A.BAIL	1	CHHOTAN PRASAD @ CHHOTE PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
257.	CR. MISC./39640/2020 341,323,307,302,5 A.BAIL	1	CHHABILA SAH vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
258.	CR. MISC./39641/2020 30A,33 A.BAIL	1	AMRESH RAM vs THE STATE OF BIHAR	SAKET TIWARY	A.G.
259.	CR. MISC./39643/2020 30(a) A.BAIL	1	RAVI RAM @ RAVI KUMAR vs THE STATE OF BIHAR	KUMAR VISHOKA NAND	A.G.
260.	CR. MISC./39645/2020 147,148,149,323,3 A.BAIL	1	RAJIV RANJAN SINGH @ RAJU SINGH vs THE STATE OF BIHAR	BIRENDRA SHARMA	A.G.
261.	CR. MISC./39647/2020 20(b)(ii)(c),25,2 A.BAIL	1	GAUTAM RAI @ GAUTAM KUMAR RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH MANOJ KUMAR SINGH (CGC)	A.G.
262.	CR. MISC./39648/2020 30A A.BAIL	1	BALIRAM YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
263.	CR. MISC./39649/2020 406,409 A.BAIL	1	SUBASANI DEVI @ SHUVASANI DEVI @ SUWASANI DEVI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
264.	CR. MISC./39651/2020 147,149,341,323,3 A.BAIL	1	KARU RAM vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.



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265.	CR. MISC./39652/2020 272,273,34 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
266.	CR. MISC./39653/2020 272,273, A.BAIL	1	RAMESH CHOUDHARY vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
267.	CR. MISC./39654/2020 363,366(A) A.BAIL	1	PREM SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
268.	CR. MISC./39655/2020 30A A.BAIL	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
269.	CR. MISC./39656/2020 363,366A,34, A.BAIL	1	JAGDEO MANDAL @ JAGO MASTER @ JAYDEO KUMAR MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. PRAVIN CHANDRA PRASAD
270.	CR. MISC./39657/2020 341,323,324,307,5 A.BAIL	1	KUMAR PRANAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
271.	CR. MISC./39658/2020 30(a),41(1)(2) A.BAIL	1	AMAN KUMAR SHUBHAM @ AMAN KUMAR @ KAJU @ RAJU vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G.
272.	CR. MISC./39659/2020 anticipatory bail A.BAIL	1	HASSAN YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
273.	CR. MISC./39660/2020 147,148,149,323,3 A.BAIL	1	RAHUL KUMAR SONI ALIAS RAHUL KUMAR vs THE STATE OF BIHAR	RAJKUMAR RAJESH	A.G.
274.	CR. MISC./39661/2020 341,323,353,427,4 A.BAIL	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
275.	CR. MISC./39663/2020 341,323,307,379,5 A.BAIL	1	RAMDEO PANDIT vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
276.	CR. MISC./39664/2020 30A A.BAIL	1	SUCHIT KUMAR CHAUDHARY @ SUCHIT CHAUDHRY vs THE STATE OF BIHAR	INDU SHEKHAR DWIVEDI	A.G.
277.	CR. MISC./39669/2020 341,323,324,307,5 A.BAIL	1	SHAILENDRA RAI @ SHAILENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
278.	CR. MISC./39670/2020 147,148,149,307,3 A.BAIL	1	AJAY MISHRA @ AJAY KUMAR MISHRA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. MANISH KUMAR SINGH ARJUN PRASAD
279.	CR. MISC./39674/2020 323,341,354,379,4 A.BAIL	1	RAUSHAN KUMAR SAH vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G. SANJAY KUMAR BHAVESH KUMAR SAH
280.	CR. MISC./39677/2020 147,148,149,307,3 A.BAIL	1	MITHILESH KUMAR @ MITHILESH SHARMA vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G. PRAMOD MISHRA
281.	CR. MISC./39678/2020 341,323,324,307,3 A.BAIL	1	AWADHESH KUMAR PASWAN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
282.	CR. MISC./39680/2020 30A A.BAIL	1	PRAMOD MAHTO @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK	A.G.
283.	CR. MISC./39682/2020 304(B),34 A.BAIL	1	DHAROHAR DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
284.	CR. MISC./39683/2020 147,149,133,323,3 A.BAIL	1	SHASHI PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G.
285.	CR. MISC./39684/2020 272,273,308 A.BAIL	1	NAWAL YADAV @ NAWAL RAY vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
286.	CR. MISC./39685/2020 420,467,468,469,1 A.BAIL	1	SHIV KUMAR BHARTI vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
287.	CR. MISC./40120/2020 279,337,414 A.BAIL	1	CHHOTU MAHATO vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
288.	CR. MISC./40121/2020 147,148,341,323,3 A.BAIL	1	SIVINDER SINGH @ SUVINDRA SINGH @ SUVINDER SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
289.	CR. MISC./40122/2020 anticipatory bail A.BAIL	1	DHANANJAY TANTI vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
290.	CR. MISC./40123/2020 341,323,302,504,3 A.BAIL	1	RAJ KUMAR MANJHI vs THE STATE OF BIHAR	SHASHANK CHANDRA RAJESH KUMAR VERMA	A.G. VINAY KUMAR MISHRA

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291.	CR. MISC./40125/2020 341,323,307,354,3 A.BAIL	1 MURLI DHAR SINGH @ MURLIDHAR @ MUNNA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
292.	CR. MISC./40126/2020 420,465 A.BAIL	1 BHAGWAT PANDIT vs THE STATE OF BIHAR	ALOK RANJAN	A.G.
293.	CR. MISC./40128/2020 414,120B, A.BAIL	1 SHUBHAM @ AMAN KUMAR @ KAJU vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G.
294.	CR. MISC./40129/2020 399,402 A.BAIL	1 GANGA PASWAN @ GANGA KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
295.	CR. MISC./40131/2020 341,323,353,354(A A.BAIL	1 HARGUN KUSHWAHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
296.	CR. MISC./40135/2020 379,411 A.BAIL	1 SURENDRA PRASAD YADAV @ SURENDRA PD. YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
297.	CR. MISC./40136/2020 304(B),120(B),34 A.BAIL	1 RUDAL KUSHWAHA vs THE STATE OF BIHAR	DHRAMVEER	A.G.
298.	CR. MISC./40137/2020 498-A A.BAIL	1 REJAUL HAQUE @ REJAUL HAK vs THE STATE OF BIHAR	MD. QUMRUL HODA	A.G. NAJEEB AHMAD THAKUR BRAJESH SINGH
299.	CR. MISC./40138/2020 379,411 A.BAIL	1 MD. CHAND @ BAUDHA vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
300.	CR. MISC./40139/2020 376,313,120-B,34 A.BAIL	1 OM PRAKASH YADAV@SAHEB YADAV@OM PRAKASH vs THE STATE OF BIHAR	GAURAV GOVIND	A.G.
301.	CR. MISC./40140/2020 498A,504,323,307, A.BAIL	1 PREM SAGAR RAI vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH AMARENDRA KUMAR	A.G.
302.	CR. MISC./40144/2020 Name come during A.BAIL	1 ANIRUDH GIRI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
303.	CR. MISC./40145/2020 341,354A,379,506, A.BAIL	1 MD. RAHMAT vs THE STATE OF BIHAR	VIVEKANAND VIVEK DEBESH KUMAR PODDAR	A.G.
304.	CR. MISC./40147/2020 147,341,323,324,3 A.BAIL	1 RAJESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G.
305.	CR. MISC./40148/2020 379,411,188,269,2 A.BAIL	1 CHNADRA MOHAN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
306.	CR. MISC./40150/2020 341,354B,504,506, A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	AMITABH SOHAN PALLAVI SINGH ANUM HUSSAIN	A.G.
307.	CR. MISC./40154/2020 304,B,201,34,, A.BAIL	1 DIGVIJAY SINGH vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
308.	CR. MISC./40155/2020 147,148,149,341,3 A.BAIL	1 ASHOK KUMAR RAI @ ASHOK RAI vs THE STATE OF BIHAR	MD. HARUN QUARESHI DR. ABDUS SHAKOOR	A.G.
309.	CR. MISC./40157/2020 147,148,341,323,3 A.BAIL	1 RAM SAGAR CHAUDHARY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
310.	CR. MISC./40159/2020 147,148,149,341,3 A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
311.	CR. MISC./40162/2020 30A A.BAIL	1 MANOHAR PRASAD @ MANOHAR PRASAD MANOJ vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
312.	CR. MISC./40164/2020 379 A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
313.	CR. MISC./40165/2020 anticipatory bail A.BAIL	1 VIVEK SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
314.	CR. MISC./40166/2020 147,148,149,341,3 A.BAIL	1 ANIL KUMAR VERMA vs THE STATE OF BIHAR	MITALI USHA KUMARI 1 RAVI KUMAR	A.G. PATANJALI RISHI PRERNA RISHI
315.	CR. MISC./40167/2020 anticipatory bail A.BAIL	1 SANTOSH MANJHI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
316.	CR. MISC./40168/2020 272,273 A.BAIL	1 RENU KUMARI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.

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317.	CR. MISC./40169/2020 30A A.BAIL	1 SUJIT KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
318.	CR. MISC./40170/2020 302,307,326,120-B A.BAIL	1 SHYAM BABU SAH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR PRAVIN KUMAR	A.G.
319.	CR. MISC./40171/2020 anticipatory bail A.BAIL	1 KAMLESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
320.	CR. MISC./40172/2020 323,34,341,385,38 A.BAIL	1 AKHILESH SINGH @ CHHOTU @ CHHOTY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G. PRAVIN KUMAR MALAY KUMAR CHOUDHARY
321.	CR. MISC./40176/2020 30(a)(c) A.BAIL	1 TAPESHWAR CHAUDHARY vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
322.	CR. MISC./40177/2020 341,323,326,307,4 A.BAIL	1 AWADHESH PANDEY @ AWADGESH PANDEY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
323.	CR. MISC./40179/2020 498A A.BAIL	1 GYAN PRAKASH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
324.	CR. MISC./40180/2020 366A,34 A.BAIL	1 AKASH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
325.	CR. MISC./40181/2020 498A, A.BAIL	1 SANJAY PRASAD SAH @ SANJAY KUMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
326.	CR. MISC./40182/2020 25-1-A,26,35 A.BAIL	1 VINA BIND@ VINA VUND@VINA PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
327.	CR. MISC./40183/2020 399,402,34, A.BAIL	1 SANOJ KUMAR RANJAN @ SAROJ RAY vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
328.	CR. MISC./40185/2020 30A A.BAIL	1 RAMESHWER BHULLA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DHANANJAY KUMAR	A.G.
329.	CR. MISC./40186/2020 304B,201,34 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR TANUJA KUMARI JUHI PRITAM	A.G.
330.	CR. MISC./40187/2020 30-A,37-B,37-C A.BAIL	1 RANJAN MUKHIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
331.	CR. MISC./40192/2020 147,148,149,323,3 A.BAIL	1 WAKIL RAI @ BAKIL RAY vs THE STATE OF BIHAR	BINOD KUMAR	A.G. AWADHESH KUMAR SHASHI KANT AMAR
332.	CR. MISC./40193/2020 302,34 A.BAIL	1 NARAD MANJHI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
333.	CR. MISC./40195/2020 420,467,468,471, A.BAIL	1 SMT. ROHINI RAJ @ ROHINI RAJ vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	A.G.
334.	CR. MISC./40198/2020 341,323,324,307,4 A.BAIL	1 MD. SAFIUDDIN @ SAFIRUDDIN vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G.
335.	CR. MISC./40199/2020 406,409,420, A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
336.	CR. MISC./40201/2020 30A A.BAIL	1 RAHUL KUMAR @ KARU vs THE STATE OF BIHAR	RINA SINHA	A.G.
337.	CR. MISC./40636/2020 30A A.BAIL	1 BABLU RAY vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. ARUN KUMAR
338.	CR. MISC./40637/2020 147,148,323,324,3 A.BAIL	1 HARI KISHORE SARRAF @ HARI KISHORE SAH vs THE STATE OF BIHAR	RANANJAY KUMAR	A.G. ARUN KUMAR PRITISH RANJAN
339.	CR. MISC./40638/2020 365,302,364,34 A.BAIL	1 RAJMANGAL RAY vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. ARUN KUMAR
340.	CR. MISC./40639/2020 341,323,307,325,3 A.BAIL	1 ABULAISH MIAN @ ABDULAISH MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. ARUN KUMAR
341.	CR. MISC./40641/2020 420,406,34 A.BAIL	1 PRATIMA DEVI vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G. SATYENDRA RAI ARUN KUMAR

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342.	CR. MISC./40643/2020 7 A.BAIL	1 SURYA NARAYAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G. ARUN KUMAR
343.	CR. MISC./40647/2020 307,34,120-B A.BAIL	1 UPENDRA KUMAR TIWARI @ UPENDRA TIWARI vs THE STATE OF BIHAR	AKSHAY LAL PANDIT ARVIND KUMAR BRIJENDRA KUMAR	A.G. ARVIND KUMAR PANDEY
344.	CR. MISC./40648/2020 341,448,323,307,3 A.BAIL	1 SURENDRA YADAV @ SURENDRA RAI vs THE STATE OF BIHAR	UDAY PRASAD	A.G. ARVIND KUMAR PANDEY
345.	CR. MISC./40650/2020 30A A.BAIL	1 GOPAL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. ARVIND KUMAR PANDEY
346.	CR. MISC./40651/2020 341,323,307,379,3 A.BAIL	1 GOVIND YADAV vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G. ARVIND KUMAR PANDEY
347.	CR. MISC./40653/2020 498-A A.BAIL	1 RAM BABU CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. ARVIND KUMAR PANDEY
348.	CR. MISC./40654/2020 420,406,409,34 A.BAIL	1 JITENDRA RAM vs THE STATE OF BIHAR	AMARENDRA KUMAR SINGH	A.G. ASHA DEVI
349.	CR. MISC./40655/2020 341,323,324,325,3 A.BAIL	1 GYANCHAND MANDAL vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. GOPAL KUMAR JHA ASHA DEVI
350.	CR. MISC./40656/2020 376,341,328,504,3 A.BAIL	1 SANJAY KUMAR SONI vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. ASHA DEVI
351.	CR. MISC./40659/2020 30-A A.BAIL	1 AJAY THAKUR vs THE STATE OF BIHAR	AJAY KUMAR	A.G. ASHA DEVI
352.	CR. MISC./40660/2020 188,272,273,34 A.BAIL	1 DEEPAK SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. ASHA DEVI
353.	CR. MISC./40661/2020 anticipatory bail A.BAIL	1 RINKU BHAGAT@VISHAL vs THE STATE OF BIHAR	KUMAR ANUJ KUMAR	A.G. ASHRAF ANSARI
354.	CR. MISC./40662/2020 341,323,307,353,2 A.BAIL	1 MD SHAQUIB vs THE STATE OF BIHAR	MD. OBAIDULLAH	A.G. ASHRAF ANSARI
355.	CR. MISC./40669/2020 341,323,307,504,1 A.BAIL	1 AJAY PASWAN vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI SHAILENDRA KUMAR SINGH	A.G. ASHRAF ANSARI
356.	CR. MISC./40670/2020 307,353,427,34 A.BAIL	1 MANTU YADAV @ MANTU KUMAR YADAV vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	A.G. ASHRAF ANSARI
357.	CR. MISC./40673/2020 272,273,34 A.BAIL	1 DUKHI CHOUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. BINOD KUMAR
358.	CR. MISC./40674/2020 147,149,341,323,3 A.BAIL	1 RAJ NANDAN SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G. BINOD KUMAR
359.	CR. MISC./40676/2020 498(A),323,504,50 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	RANJEET CHOUBEY JAINANDRA KUMAR	A.G. TRIBHUWAN NARAYAN BINOD KUMAR
360.	CR. MISC./40677/2020 420,406,467,468,1 A.BAIL	1 PRAYAG PANDIT vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. BINOD KUMAR
361.	CR. MISC./40678/2020 332,353,379,34 A.BAIL	1 ABDUL JALIL vs THE STATE OF BIHAR	MRITYUNJAY KUMAR DHANANJAY KUMAR	A.G. BINOD KUMAR
362.	CR. MISC./40679/2020 147,148,149,384,3 A.BAIL	1 LAL MUNI DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. BINOD KUMAR
363.	CR. MISC./40681/2020 379,411,34 A.BAIL	1 JITENDRA SAH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. BINOD KUMAR
364.	CR. MISC./40682/2020 302,201,34 A.BAIL	1 JAGDEO YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. BINOD KUMAR
365.	CR. MISC./40684/2020 379 A.BAIL	1 RAJESH KUMAR YADAV@RAJESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA	A.G. BINOD KUMAR
366.	CR. MISC./40685/2020 272,273,34 A.BAIL	1 RADHESHYAM KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. BRAJ KISHORE PD.(APP)
367.	CR. MISC./40686/2020 147,149,342,323,3 A.BAIL	1 GUDDU KUMAR vs THE STATE OF BIHAR	MADHURI LATA	A.G. BRAJ KISHORE PD.(APP)
368.	CR. MISC./40687/2020 341,323,307,379,5 A.BAIL	1 SAWAN KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. BRAJ KISHORE PD.(APP)

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369.	CR. MISC./40689/2020 ANTICIPATORY BAIL A.BAIL	1	PUNAM KUMARI @ PUNAM DEVI vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G. BRAJ KISHORE PD.(APP)
370.	CR. MISC./40690/2020 30A A.BAIL	1	AKHILESH YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G. BRAJ KISHORE PD.(APP)
371.	CR. MISC./40694/2020 30-A A.BAIL	1	PULINDRA SAHNI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G. BRAJENDRA NATH PANDEY
372.	CR. MISC./40696/2020 413,414,34 A.BAIL	1	UMESH @ UMES PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR JHA	A.G. BRAJENDRA NATH PANDEY
373.	CR. MISC./40698/2020 30(a),38(1) A.BAIL	1	KARI KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. BRAJENDRA NATH PANDEY
374.	CR. MISC./40703/2020 7 A.BAIL	1	NAGENDRA SAH vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G. CHANDRA BHUSHAN PRASAD
375.	CR. MISC./40710/2020 341,323,307,504,5 A.BAIL	1	SHYAMLAL KUSHWAHA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. CHANDRA BHUSHAN PRASAD
376.	CR. MISC./40711/2020 341,323,354(B),37 A.BAIL	1	MD. ABDUL KALAM @ MD. ABDUL KALAM QUASMI vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. CHANDRA BHUSHAN PRASAD
377.	CR. MISC./40716/2020 147,149,447,341,3 A.BAIL	1	RANJIT SINHA @ RANJIT KUMAR vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD	A.G. ONKAR KUMAR PRIYA RANJAN KUMAR CHANDRA BHUSHAN PRASAD
378.	CR. MISC./40717/2020 147,148,149,323,3 A.BAIL	1	GAJENDRA PRASAD YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. CHANDRA BHUSHAN PRASAD
379.	CR. MISC./40719/2020 341,323,324,307,5 A.BAIL	1	SUJEET SHARMA vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. DAMODAR PRASAD TIWARY
380.	CR. MISC./40720/2020 147,148,149,341,3 A.BAIL	1	RAVINDRA KUMAR RAJ @ TIMAL SINGH vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G. DAMODAR PRASAD TIWARY
381.	CR. MISC./40721/2020 304(B),201,34 A.BAIL	1	CHAMPA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. DAMODAR PRASAD TIWARY
382.	CR. MISC./40722/2020 147,148,149,341,3 A.BAIL	1	MD IBRAHIM NADAF @ MD IBRAHIM vs THE STATE OF BIHAR	MADHUBALA VERMA	A.G. DAMODAR PRASAD TIWARY
383.	CR. MISC./40723/2020 272,273 A.BAIL	1	AKASH KUMAR @ CHOTU @ CHHOTU vs THE STATE OF BIHAR	VINOD KUMAR	A.G. DAMODAR PRASAD TIWARY
384.	CR. MISC./40724/2020 379,323,307,498-A A.BAIL	1	UMESH RAM vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. DR. AJEET KUMAR
385.	CR. MISC./40726/2020 498-A,313,354,506 A.BAIL	1	CHINTU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. MANJEET KUMAR MISHRA DR. AJEET KUMAR
386.	CR. MISC./40727/2020 379,411,420 A.BAIL	1	DEVNARAYAN SINGH @ DEVNARAYAN PD. SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. DR. AJEET KUMAR
387.	CR. MISC./41146/2020 341,323,354,308,3 A.BAIL	1	BIPIN YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
388.	CR. MISC./41149/2020 366,379,376,323,5 A.BAIL	1	MD. IRSHAD vs THE STATE OF BIHAR	NIRBHAY PRASHANT	A.G.
389.	CR. MISC./41150/2020 498(A) A.BAIL	1	CHANDAN PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
390.	CR. MISC./41151/2020 147,148,149,323,3 A.BAIL	1	GOPALI SAW @ GOPAL SAW vs THE STATE OF BIHAR		A.G.

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391.	CR. MISC./41153/2020 341,323,354,307,5 A.BAIL	1 BIBI JAITUN @ BIBI JAITUN NISHA ARUN vs THE STATE OF BIHAR	AMIT KUMAR SINGH	A.G.
392.	CR. MISC./41154/2020 379,411 A.BAIL	1 LANKESH KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G.
393.	CR. MISC./41156/2020 120(B) A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
394.	CR. MISC./41157/2020 341,323,324,379,3 A.BAIL	1 SHAKILA KHATOON vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
395.	CR. MISC./41159/2020 272,273, A.BAIL	1 RAJESH SINGH @ MANTU @ MANTU SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
396.	CR. MISC./41160/2020 147,149,341,323,3 A.BAIL	1 HIMANSU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
397.	CR. MISC./41161/2020 304B,201,34, A.BAIL	1 JITENDRA SINGH vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
398.	CR. MISC./41166/2020 304B,34, A.BAIL	1 PRABHAKAR JHA vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G.
399.	CR. MISC./41168/2020 341,324,323,307,3 A.BAIL	1 MD. ZAHID @ MOHAMMAD JAHID vs THE STATE OF BIHAR	NAFISUZZOHA MD. MANZER KARIM	A.G. NAJEEB AHMAD THAKUR BRAJESH SINGH
400.	CR. MISC./41172/2020 147,148,149,341,3 A.BAIL	1 RAMU RAI @ RAMU RAY vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
401.	CR. MISC./41173/2020 341,323,325,354,5 A.BAIL	1 NIPU SHARMA @ NIPU KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH HARISH JALAN PANKAJ KUMAR SINGH	A.G.
402.	CR. MISC./41174/2020 420,467 A.BAIL	1 PARMILA DEVI vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
403.	CR. REV./192/2021 R.I FOR 3 YRS CR. REV.	1 SUNIL YADAV vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
404.	CR. APP (SJ)/271/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAMJI BIND vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. BINAY KRISHNA
405.	CR. APP (SJ)/272/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAJGIR PANDIT vs THE STATE OF BIHAR	ALOK KUMAR SINHA	A.G. BINAY KRISHNA
406.	CR. MISC./273/2021 anticipatory bail A.BAIL	1 CHHOTU KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G. ZAINUL ABEDIN
407.	CR. APP (SJ)/273/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 PREM KUMARI DEVI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. SADANAND PASWAN
408.	CR. MISC./275/2021 272,273,420 A.BAIL	1 NAJRUDDIN ANSARI @ SOHAIB ANSARI vs THE STATE OF BIHAR	MD. ANIS AKHTAR MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G. ZAINUL ABEDIN
409.	CR. APP (SJ)/275/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAMJEE MUKHIYA vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G. SADANAND PASWAN
410.	CR. APP (SJ)/276/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 AVINASH KUMAR @ ABHINASH KUMAR KUMAR @ ABHINASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. SADANAND PASWAN
411.	CR. MISC./276/2021 379,341,323,307,5 A.BAIL	1 BINOD MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. ZAINUL ABEDIN
412.	CR. APP (SJ)/277/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. USHA KUMARI 1
413.	CR. MISC./277/2021 420,406,34 A.BAIL	1 PAWAN KUMAR@PAWAN KUMAR PODDAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G. ZAINUL ABEDIN
414.	CR. APP (SJ)/278/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 KAPIL DEO TURHA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. USHA KUMARI 1
415.	CR. MISC./278/2021 anticipatory bail A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G. ZAINUL ABEDIN
416.	CR. APP (SJ)/280/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAJESH SAH vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. USHA KUMARI 1 AJIT KUMAR

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417.	CR. MISC./280/2021 30(a),41(1) A.BAIL	1 PAMMI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. ASHA KUMARI
418.	CR. APP (SJ)/281/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MUNNA KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	A.G BINAY KRISHNA
419.	CR. APP (SJ)/282/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAHUL KUMAR MAHTO @ RAHUL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G BINAY KRISHNA
420.	CR. APP (SJ)/284/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 GHURAN MANDAL @ PRAKASH MANDAL vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G. SADANAND PASWAN
421.	CR. MISC./285/2021 341,323,304B,34 A.BAIL	1 MAHESH SHARMA vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G SADANAND PASWAN
422.	CR. MISC./286/2021 anticipatory bail A.BAIL	1 GOPICHAND RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. AJAY KUMAR PANDEY USHA KUMARI 1
423.	CR. APP (SJ)/287/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BHIM YADAV @ KALLU vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G. USHA KUMARI 1
424.	CR. APP (SJ)/289/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 UPENDRA KUMAR @ PANDIT vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. USHA KUMARI 1
425.	CR. MISC./289/2021 30A A.BAIL	1 RAJEEV KUMAR @ RAJIV KUMAR YADAV vs THE STATE OF BIHAR	ALOK KUMAR JHA SUBODH KUMAR	A.G. ASHA KUMARI
426.	CR. MISC./290/2021 302,323,452,498A, A.BAIL	1 RAJDEEP RANJAN vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G BINAY KRISHNA
427.	CR. APP (SJ)/290/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 BINAY KUMAR SAHNI @ BINARY KUMAR SAHNI vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR	A.G. BINAY KRISHNA
428.	CR. APP (SJ)/291/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BHULTU SINGH @ GOLU SINGH @ BABAN KUMAR SINGH vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G. BINAY KRISHNA
429.	CR. MISC./291/2021 498-A A.BAIL	1 SUNIL SHARMA vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G
430.	CR. APP (SJ)/293/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 JAWAHIR SINGH @ JAWAHAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. SADANAND PASWAN
431.	CR. MISC./293/2021 341,323,506,498(A A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA ASHA KUMARI
432.	CR. MISC./294/2021 323,341,427,324,3 A.BAIL	1 SIYA RAM PASWAN vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G ASHA KUMARI
433.	CR. MISC./295/2021 30-A,41 A.BAIL	1 GAYANI SINGH @ DHYANI RAM vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G GANESH PRASAD SINGH
434.	CR. APP (SJ)/295/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RAJDEO BHAGAT vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. SADANAND PASWAN
435.	CR. APP (SJ)/296/2021 U/S 14A (1) SC/ST SC/ST ACT (AB)	1 KAILU PAWAN @ KAILA PASWAN @ MANOJ PASWAN vs THE STATE OF BIHAR	SAKET GUPTA PRAKASH KUMAR	A.G GANESH PRASAD SINGH
436.	CR. MISC./296/2021 395,412, A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G GANESH PRASAD SINGH
437.	CR. MISC./297/2021 406,420 A.BAIL	1 KAMALA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. SATYA VEER SANJAY KUMAR JHA GANESH PRASAD SINGH
438.	CR. APP (SJ)/297/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1 AJIT YADAV vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G. SADANAND PASWAN
439.	CR. APP (SJ)/298/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 NAJBULLAH MIAN @ MD. NAZIBULLAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. USHA KUMARI 1

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440.	CR. APP (SJ)/299/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SIYARAM YADAV vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. USHA KUMARI 1
441.	CR. APP (SJ)/300/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BICHANDI SAH @ RAMBABU SAH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. USHA KUMARI 1
442.	CR. APP (SJ)/301/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VIJAY PRASAD KUSHWAHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BINAY KRISHNA
443.	CR. APP (SJ)/302/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BULLU YADAV @ BALLU YADAV @ VIJAY YADAV @ VIJAY SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. BINAY KRISHNA
444.	CR. MISC./303/2021 379,411,413,34 A.BAIL	1	LAL MOHAMMAD @ ANIL MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. GANESH PRASAD SINGH
445.	CR. APP (SJ)/303/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	DEELIP SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G. BINAY KRISHNA
446.	CR. APP (SJ)/304/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AZIM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SADANAND PASWAN
447.	CR. MISC./305/2021 272,273,420,34 A.BAIL	1	KESHAV KUMAR vs THE STATE OF BIHAR	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G. NIRMAL KUMAR SINHA
448.	CR. APP (SJ)/305/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	KRISHNBALLABH YADAV @ KRISHNYALAM YADAV vs THE STATE OF BIHAR	PRASHANT SINHA AMIT KUMAR	A.G. SADANAND PASWAN
449.	CR. MISC./306/2021 147,148,149,341,3 A.BAIL	1	SHIV NATH PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. NIRMAL KUMAR SINHA
450.	CR. APP (SJ)/306/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PRITAM KUMAR @ PRIYA KUMAR @ PRIYATAM KUMAR YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. SADANAND PASWAN
451.	CR. APP (SJ)/307/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHIVAM KUMAR @ SHIVAM KUMAR VERMA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. USHA KUMARI 1
452.	CR. APP (SJ)/308/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	YUSUF ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. USHA KUMARI 1
453.	CR. MISC./309/2021 323,341,498(A),50 A.BAIL	1	RAJESH PRASAD GUPTA @ RAJESH KUMAR GUPTA vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. NIRMAL KUMAR SINHA
454.	CR. APP (SJ)/309/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MOHAN RAI vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G. USHA KUMARI 1
455.	CR. MISC./310/2021 147,148,323,325,3 A.BAIL	1	VIJAY THAKUR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY RAMANUJ	A.G. NIRMAL KUMAR SINHA
456.	CR. APP (SJ)/311/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BITTU KUMAR KUSHWAHA vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. BINAY KRISHNA
457.	CR. MISC./311/2021 anticipatory bail A.BAIL	1	CHHOTU MANDAL vs THE STATE OF BIHAR	SATYA RANJAN SINHA JAI SHANKAR PRASAD	A.G. NIRMAL KUMAR SINHA
458.	CR. APP (SJ)/312/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHARVAN KUMAR @ SHARVAN DAS vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. BINAY KRISHNA
459.	CR. MISC./313/2021 147,148,307,323,3 A.BAIL	1	GORE LAL YADAV vs THE STATE OF BIHAR	BALRAM KAPRI	A.G. YOGENDRA KUMAR
460.	CR. APP (SJ)/313/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BABLOO MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. BINAY KRISHNA
461.	CR. APP (SJ)/314/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GHANSHAYAM YADAV @ CHHOTAK YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR AMARENDRA KUMAR	A.G. SADANAND PASWAN



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462.	CR. MISC./314/2021 147,149,341,323,3 A.BAIL	1 REYAZ KURAISHI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. YOGENDRA KUMAR
463.	CR. APP (SJ)/315/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MD. JAVED AHMED @ JAVED AHMED vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. SADANAND PASWAN SANJEEV KUMAR JHA
464.	CR. MISC./315/2021 272,273 A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. YOGENDRA KUMAR
465.	CR. APP (SJ)/317/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MD AJAM @ MD AZAM ALAM vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G. SADANAND PASWAN
466.	CR. MISC./318/2021 30-A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. YOGENDRA KUMAR MOHAMMAD SUFYAN
467.	CR. MISC./319/2021 3,4 A.BAIL	1 RAJU KUMAR @ ROJU MANJHI vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G. ANAND KISHORE CHOUDHARY
468.	CR. MISC./320/2021 147,148,149,341,3 A.BAIL	1 BHIM KUMAR @ SUDHANSHU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. ANAND KISHORE CHOUDHARY
469.	CR. MISC./321/2021 341,323,498-A,307 A.BAIL	1 ARVIND GUPTA vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH MADHULATA SINGH	A.G. ANAND KISHORE CHOUDHARY
470.	CR. APP (SJ)/322/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 PRAMOD BHARTI @ PRAMOD KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. USHA KUMARI 1
471.	CR. APP (SJ)/323/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 GOVIND PATEL vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. USHA KUMARI 1
472.	CR. APP (SJ)/324/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 TINKU SAHANI @ TIKU KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. BINAY KRISHNA
473.	CR. MISC./325/2021 147,148,149,341,3 A.BAIL	1 JAGDISH MAHTO vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G. ANAND KISHORE CHOUDHARY
474.	CR. APP (SJ)/325/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 DEWANTI DEVI @ DEVANTI DEVI vs THE STATE OF BIHAR	MD. ATAUL HAQUE DR. KAMAL DEO SHARMA DR. KAMAL DEO SHARMA DR. KAMAL DEO SHARMA	A.G. BINAY KRISHNA
475.	CR. APP (SJ)/326/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 NAKUL SAH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. BINAY KRISHNA
476.	CR. MISC./328/2021 341,323,307,504,3 A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR GAJENDRA KUMAR	A.G. ANAND KISHORE CHOUDHARY
477.	CR. APP (SJ)/328/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 PRAMOD RAI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. SADANAND PASWAN
478.	CR. APP (SJ)/330/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 BAHADUR BAITHA vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. SADANAND PASWAN
479.	CR. MISC./331/2021 20(b),17,11, A.BAIL	1 SONI DEVI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. MD. IFTEKHAR MAHMOOD
480.	CR. MISC./333/2021 376,511,34 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	NILESH KUMAR SHIVAM UDBHAV	A.G. MD. IFTEKHAR MAHMOOD UDAI SHANKAR SINGH
481.	CR. APP (SJ)/333/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 RAMANUJ KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G. SURYA SWETABH SADANAND PASWAN

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482.	CR. MISC./334/2021 7 A.BAIL	1	BIRENDRA KUMAR RAM vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G. MD. IFTEKHAR MAHMOOD
483.	CR. APP (SJ)/335/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMJI RAI @ RAMJI RAY vs THE STATE OF BIHAR	VISHAL VIKRAM RANA NEERAD PARASHAR	A.G. USHA KUMARI 1
484.	CR. MISC./336/2021 341,323,325,307,3 A.BAIL	1	HARERAM MAHTO vs THE STATE OF BIHAR	BHIM SEN PRASAD	A.G. JAGDHAR PRASAD
485.	CR. APP (SJ)/336/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	JUMMAN KHAN vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G. USHA KUMARI 1
486.	CR. MISC./337/2021 272,273 A.BAIL	1	JAGU MUKHIYA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. JAGDHAR PRASAD
487.	CR. MISC./338/2021 448,341,323,379,5 A.BAIL	1	NANDEO YADAV @ NANDEO YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G. JAGDHAR PRASAD
488.	CR. MISC./339/2021 302,120(B),34 A.BAIL	1	ARUN KUMAR@GOPAL JEE vs THE STATE OF BIHAR	PRAVIN KUMAR UDBHAV BIPIN KUMAR	A.G. PRAKASH CHANDRA JHA JAGDHAR PRASAD
489.	CR. MISC./340/2021 25,1-B-A,26 A.BAIL	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G. JAGDHAR PRASAD
490.	CR. MISC./341/2021 363,366-A A.BAIL	1	AISA KHATOON vs THE STATE OF BIHAR	VASANT VIKAS	A.G. TARUN PRASAD MANDAL
491.	CR. APP (SJ)/341/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SANTOSH JAISWAL @ SANTOSH PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. BINAY KRISHNA
492.	CR. APP (SJ)/342/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KUNDAN KUMAR PANDEY vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMA OJHA	A.G. BINAY KRISHNA
493.	CR. APP (SJ)/343/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. SADANAND PASWAN
494.	CR. MISC./344/2021 30(a) A.BAIL	1	MANOJ SAH vs THE STATE OF BIHAR	KUMARI RASHMI SURESH PD SINGH NO.1	A.G. TARUN PRASAD MANDAL
495.	CR. APP (SJ)/344/2021 323,504,379,380,3 SC/ST ACT (AB)	1	SHANTI DEVI vs THE STATE OF BIHAR	JAI PRAKASH VERMA AMITESH KUMAR	A.G. SADANAND PASWAN
496.	CR. MISC./346/2021 406,420,138 A.BAIL	1	NARAYAN PRASAD SULTANIA vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. TARUN PRASAD MANDAL
497.	CR. MISC./347/2021 147,148,149,341,3 A.BAIL	1	MRIGENDRA SINGH @ MRIGENDRA KUMAR SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH PAWAN KUMAR SINGH	A.G. TARUN PRASAD MANDAL
498.	CR. MISC./349/2021 341,307,34 A.BAIL	1	CHANDAN YADAV @ CHANDAN KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G. TARUN PRASAD MANDAL
499.	CR. APP (SJ)/350/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	NOOR ALAM MIYAN @ NOOR ALAM vs THE STATE OF BIHAR	UDAY PRASAD	A.G.
500.	CR. MISC./350/2021 anticipatory bail A.BAIL	1	BABLU KUMAR HARIJAN @ BABLU MANJHI vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	A.G. PRADEEP NARAIN KUMAR
501.	CR. APP (SJ)/352/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	HARISHANKAR SINGH @ SHIVSHANKAR SINGH @ KATTAR SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
502.	CR. APP (SJ)/353/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PRAMOD SINGH vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK ARVIND KUMAR	A.G.
503.	CR. MISC./353/2021 147,148,149,307,3 A.BAIL	1	BRAJESH PANDEY vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. MANISH KUMAR SINGH ARJUN PRASAD PRADEEP NARAIN KUMAR
504.	CR. APP (SJ)/717/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	AFROZ KHAN @ CHHOTAN KHAN vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	A.G.

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505.	CR. MISC./718/2021 323,324,307,341,3 A.BAIL	1	SRIBHAGWAN SAH vs THE STATE OF BIHAR	SANJAY SINGH	A.G. SUNIL KUMAR NO.III BIJENDRA KUMAR BAL MUKUND PRASAD SINHA
506.	CR. APP (SJ)/718/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONU KUMAR SINGH @ SONU SINGH vs THE STATE OF BIHAR	UDBHAV ANAND PRAKASH VAISHNAVI SINGH	A.G.
507.	CR. MISC./720/2021 30(A),32 A.BAIL	1	SANDEEP KUMAR SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR UPADHYAY	A.G. BAL MUKUND PRASAD SINHA
508.	CR. MISC./721/2021 272,273,414 A.BAIL	1	BABLOO PASWAN vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G. BAL MUKUND PRASAD SINHA
509.	CR. APP (SJ)/721/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	MD PRAVEJ @ PRAVEJ ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
510.	CR. MISC./722/2021 392,395,412, A.BAIL	1	RAVI KUMAR @ LIFafa vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G. BAL MUKUND PRASAD SINHA
511.	CR. APP (SJ)/722/2021 u/s-14A(2) SC/ST SC/ST ACT (AB)	1	RAVISHANKAR THAKUR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
512.	CR. APP (SJ)/725/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHIVNATH MEHTA vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. KRISHNA DEO RAJ
513.	CR. APP (SJ)/726/2021 U/S- 14(A)(2) SC/ SC/ST ACT (AB)	1	NITISH YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
514.	CR. MISC./726/2021 272,273,34 A.BAIL	1	GANESH MAHTO vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G. BHANU PRATAP SINGH
515.	CR. MISC./727/2021 30A A.BAIL	1	BIRENDRA BIN @ BIRENDRA BIND vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. BHANU PRATAP SINGH
516.	CR. APP (SJ)/729/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAMCHANDER SAH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
517.	CR. MISC./730/2021 272,273, A.BAIL	1	SHIVMANGAL SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA RASHMI JHA ABHISHEK KUMAR	A.G. BHANU PRATAP SINGH
518.	CR. APP (SJ)/730/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	AJAD SHAH vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
519.	CR. APP (SJ)/731/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SUMAN KUMAR vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
520.	CR. MISC./732/2021 341,342,323,324,3 A.BAIL	1	SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. BHANU PRATAP SINGH
521.	CR. MISC./733/2021 341,323,504,506,3 A.BAIL	1	SARSWATI DEVI @ SARASWATI DEVI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. BHANU PRATAP SINGH
522.	CR. APP (SJ)/734/2021 U/S-14 (A) (2) SC SC/ST ACT (AB)	1	PARSHURAM PRASAD @ PRASHURAM PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
523.	CR. MISC./735/2021 147,148,149,307,3 A.BAIL	1	RAMBHROSH CHAUHAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. KULDEEP KUMAR BHARAT LAL
524.	CR. APP (SJ)/735/2021 U/S- 14-A(2) SC/S SC/ST ACT (AB)	1	PRINCE SINGH ALIAS PRINCE KUMAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA
525.	CR. APP (SJ)/737/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAJAN KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
526.	CR. MISC./738/2021 272,273,308, A.BAIL	1	CHANDRIKA CHAUDHARI vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. BHARAT LAL

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527.	CR. MISC./739/2021 341,323,325,307,5 A.BAIL	1	RINKU DEVI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BHARAT LAL
528.	CR. MISC./740/2021 anticipatory bail A.BAIL	1	RAMJEE CHAUDHARY @ RAMJEE CHAUDHRY vs THE STATE OF BIHAR	PARAS NATH	A.G. SATYA PRAKASH PARASAR BHARAT LAL
529.	CR. APP (SJ)/740/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	CHHOTU KUMAR @ BHUPENDRA KUMAR vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
530.	CR. MISC./741/2021 147,148,149,341,3 A.BAIL	1	RAVISH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR AMAR ANAND UMESH PRASAD	A.G. BHARAT LAL
531.	CR. APP (SJ)/741/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SHREERAM SINGH vs THE STATE OF BIHAR	SATYESHWAR PRASAD RAKESH KUMAR	A.G.
532.	CR. APP (SJ)/742/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUNAINA DEVI vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
533.	CR. MISC./742/2021 302,120B A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. BINOD KUMAR
534.	CR. MISC./743/2021 409,420,120(B),34 A.BAIL	1	MONITA KHATOON @ SMT MONITA KHATOON vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. BINOD KUMAR
535.	CR. APP (SJ)/743/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMESH PRASAD @ RATNESH PRASAD vs THE STATE OF BIHAR	PRIYANKA SINGH SHASHI BHUSHAN PANDEY	A.G. ANIL KUMAR SURYA PRAKASH SINGH
536.	CR. MISC./744/2021 341,323,324,307,3 A.BAIL	1	RAM PRAVESH DAS vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. BINOD KUMAR
537.	CR. APP (SJ)/744/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	VINAY RAI @ RAM VINAY RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. UPENDRA KUMAR KUMARI SUJATA SINHA
538.	CR. APP (SJ)/745/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RITU PRASAD YADAV @ RITU YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
539.	CR. APP (SJ)/746/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	YADAVLAL PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
540.	CR. MISC./746/2021 366(A),120(B),504 A.BAIL	1	SARITA DEVI @ SUNITA DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G. BINOD KUMAR
541.	CR. MISC./747/2021 7, A.BAIL	1	ANIL KUMAR SAH vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G. BINOD KUMAR
542.	CR. APP (SJ)/747/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SHAMBHU MAHTO vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G.
543.	CR. APP (SJ)/750/2021 U/S 14A (1) SC/ST SC/ST ACT (AB)	1	MD. GULJAR @ MD. GULNAJ KHAN vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
544.	CR. APP (SJ)/751/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	NAJNI KHATOON vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
545.	CR. MISC./751/2021 363,366(A),34 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. BISHWESHWAR RAM
546.	CR. MISC./752/2021 Anticipatory bail A.BAIL	1	RAJENDRA MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. BISHWESHWAR RAM
547.	CR. APP (SJ)/752/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SHIVAM SINGH vs THE STATE OF BIHAR	HARSH VARDHAN VIKRAMADIT	A.G.
548.	CR. APP (SJ)/753/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VINOD KUMAR RAI vs THE STATE OF BIHAR	ANURAG PANDEY SHASHANK SHEKHAR	A.G.
549.	CR. APP (SJ)/756/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	YOGENDRA PRASAD vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
550.	CR. APP (SJ)/757/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	AMIRAK MAHTO @ AMIRAK PRASAD vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
551.	CR. APP (SJ)/758/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	KRISHAN SINGH @ KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.

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552.	CR. MISC./758/2021 341,323,384,307 A.BAIL	1	GOPAL KUMAR vs THE STATE OF BIHAR	AMIT BHUSHAN	A.G. BISHWESHWAR RAM
553.	CR. MISC./759/2021 30(a) A.BAIL	1	RAJAN KUMAR @ RAJAN PANDIT vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. BISHWESHWAR RAM
554.	CR. MISC./761/2021 341,323,324,504,3 A.BAIL	1	DANANJAY SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. ASHOK KUMAR NIRAJ KUMAR DILIP KUMAR NO. 1
555.	CR. MISC./762/2021 in front of the h A.BAIL	1	SHYAM BABU RAI @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VIJAY ANAND	A.G. DILIP KUMAR NO. 1
556.	CR. APP (SJ)/763/2021 U/S-14A(2) OF SC/ IA- 1/2021 () SC/ST ACT (AB)	1	BANTI KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	A.G.
557.	CR. MISC./763/2021 341,323,379,498(A A.BAIL	1	JAMUNA PRASAD vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA DILIP KUMAR NO. 1
558.	CR. MISC./764/2021 8,20(b)(ii)(c),25 A.BAIL	1	BULET KUMAR @ SUMAN KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. DILIP KUMAR NO. 1
559.	CR. MISC./765/2021 ANTICIPATORY BAIL A.BAIL	1	SHIV MANGAL RAI @ SUMANGAL KUMAR RAI vs THE STATE OF BIHAR	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	A.G. DINESH SINGH
560.	CR. MISC./768/2021 498(A), 341,323,50 A.BAIL	1	CHITRANJAN SINGH vs THE STATE OF BIHAR	SHIV PRATAP MANISH DHARI SINGH	A.G. DINESH SINGH
561.	CR. MISC./770/2021 406,420,34 A.BAIL	1	MD. FULO @ PHOOL MOHAMMAD vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. DINESH SINGH
562.	CR. MISC./771/2021 304(B) A.BAIL	1	CHAMPA DEVI @ RAMAWATI DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. DINESH SINGH
563.	CR. MISC./772/2021 302,307,323,504,5 A.BAIL	1	SUKUL PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. AJAY KUMAR TIWARI DINESH SINGH
564.	CR. APP (SJ)/773/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	FEKAN MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
565.	CR. MISC./773/2021 147,148,149,341,3 A.BAIL	1	VIKASH RAI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. DR. INDIWAR KUMARI
566.	CR. MISC./774/2021 302,328,34 A.BAIL	1	PRABHU KAPAR vs THE STATE OF BIHAR	ABHISHEK KUMAR UMESH CHANDRA VERMA RASHMI JHA SHARAD KUMAR VERMA	A.G. ANSHU DHAR SHARMA DR. INDIWAR KUMARI
567.	CR. APP (SJ)/774/2021 U/S-14A(2) OF SC/ IA- 1/2021 () SC/ST ACT (AB)	1	ANAND KUMAR SHUKLA @ ANAND KUMAR vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
568.	CR. MISC./775/2021 30(a) A.BAIL	1	SUDHIR KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH SUNIL KUMAR	A.G. DR. INDIWAR KUMARI
569.	CR. APP (SJ)/775/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BHIKHARI PRASAD VERMA @ CHANDAN KUMAR @ CHANDAN VERMA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
570.	CR. APP (SJ)/776/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIPIN BIHARI SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
571.	CR. APP (SJ)/777/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	ASHOK SINGH @ ASHOK KUMAR SINGH vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA	A.G.
572.	CR. MISC./778/2021 anticipatory bail A.BAIL	1	PANDAV MAHTO @ PANCHANAND PRASAD KUSHWAHA vs THE STATE OF BIHAR	KUMAR BINODE BARIAR	A.G. DR. INDIWAR KUMARI

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573.	CR. APP (SJ)/778/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	HARI NARAYAN YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
574.	CR. APP (SJ)/782/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	TULSI YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. SHIW KUMAR PRABHAKAR
575.	CR. APP (SJ)/783/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ARMAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
576.	CR. MISC./783/2021 341,323,302,504,3 A.BAIL	1	REENA DEVI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. DR. INDIWAR KUMARI
577.	CR. MISC./784/2021 498(A),302,34 A.BAIL	1	FULKI DEVI @ SARMILA DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. INDU KUMARI SRIVASTAVA PRAMOD KUMAR SINHA
578.	CR. APP (SJ)/784/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	PRADEEP YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. DHANNJAY KUMAR NO 2
579.	CR. APP (SJ)/787/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DEEPAK KUMAR vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
580.	CR. MISC./787/2021 448,341,323,354,4 A.BAIL	1	BABAL PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G. INDU KUMARI SRIVASTAVA
581.	CR. APP (SJ)/789/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHANTI DEVI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
582.	CR. MISC./791/2021 U/S 51(b) N.D.M.A A.BAIL	1	ALOK TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR	A.G. INDU KUMARI SRIVASTAVA
583.	CR. MISC./793/2021 341,342,376,511,5 A.BAIL	1	VIKAS KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. INDU KUMARI SRIVASTAVA
584.	CR. APP (SJ)/793/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SUBODH KUMAR vs THE STATE OF BIHAR	GANESH SHARMA AJAY MUKHERJEE	A.G.
585.	CR. APP (SJ)/794/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAKESH SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
586.	CR. APP (SJ)/795/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BINIT SINGH @ VINEET SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G. GAJENDRA KUMAR SINGH RAJIV KUMAR
587.	CR. MISC./796/2021 anticipatory bail A.BAIL	1	PRAKASH NUT vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. INDU KUMARI SRIVASTAVA
588.	CR. APP (SJ)/796/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONA DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
589.	CR. APP (SJ)/797/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	CHHOTU SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
590.	CR. MISC./797/2021 365,34 A.BAIL	1	OM PRASKASH MANDAL vs THE STATE OF BIHAR	SHRI NANDAN PRASAD SINGH	A.G. JHARKHANDI UPADHYAY
591.	CR. APP (SJ)/798/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	GUPTESHWAR SINGH @ LALLU SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
592.	CR. MISC./798/2021 341,323,324,307,3 A.BAIL	1	SHATRUDHAN MAHTO @ SHATRUDHNA MAHTO @ SHATRUDHAN MAHTO vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G. JHARKHANDI UPADHYAY
593.	CR. APP (SJ)/799/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SARFARAJ AHMAD @ SARFARAJ vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
594.	CR. APP (SJ)/800/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	DHIRENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.

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595.	CR. MISC./800/2021 147,148,149,307,5 A.BAIL	1 KARI YADAV @ SANJAY YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. JHARKHANDI UPADHYAY
596.	CR. APP (SJ)/801/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 RABINDRA YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
597.	CR. MISC./802/2021 147,148,149,341,3 A.BAIL	1 UDAY KUMAR PANDIT @ UDAY PANDIT vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G. JHARKHANDI UPADHYAY
598.	CR. APP (SJ)/802/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 BIJENDRA SINGH @ BIJENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
599.	CR. MISC./803/2021 304B,328,201,34, A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. MANISH CHANDRA GANDHI JHARKHANDI UPADHYAY
600.	CR. MISC./804/2021 392 A.BAIL	1 MANORANJAN KUMAR PANDEY vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. KALYAN SHANKAR
601.	CR. MISC./805/2021 302,201,34 A.BAIL	1 BINDA DEVI vs THE STATE OF BIHAR	RINA SINHA	A.G. KALYAN SHANKAR
602.	CR. MISC./806/2021 147,148,149,302,1 A.BAIL	1 VIJAY YADAV @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. PANKAJ KUMAR KAMLESH KUMAR PATHAK KALYAN SHANKAR
603.	CR. MISC./807/2021 376,323,341,504,5 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. VIVEKA NANDSINGH HIRA JHA KALYAN SHANKAR
604.	CR. MISC./977/2021 304(B),34 A.BAIL	2 KAILASH MAHTO vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. SYED EHTESHAMUDDIN
605.	CR. MISC./1231/2021 30(a) A.BAIL	1 BHOLA SAHNI vs THE STATE OF BIHAR	ANUJ KUMAR AMRESH KUMAR SINHA VIKRAMADIT AMRESH KUMAR SINHA VIKRAMADIT	A.G. DAMODAR PRASAD TIWARY
606.	CR. MISC./1232/2021 30(a),41 A.BAIL	1 RAKESH KUMAR @ RAJEEV RANJAN @ DHANNA SETH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. DAMODAR PRASAD TIWARY
607.	CR. APP (SJ)/1233/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1 PANCHDEO SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN RANJAY KUMAR PATEL	A.G. RABINDRA KUMAR SHAILJA
608.	CR. MISC./1235/2021 30(a),32(ii),41(i) A.BAIL	1 BABALU MANJHI @ BABLU MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	A.G. DAMODAR PRASAD TIWARY
609.	CR. MISC./1236/2021 341,323,308,504,5 A.BAIL	1 UDAY PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. DAMODAR PRASAD TIWARY
610.	CR. APP (SJ)/1236/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MANGARU KURAISHI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
611.	CR. APP (SJ)/1237/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1 MD. JULFKAR @ JULFIKAR MIYAN @ JULFKAR MIYAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
612.	CR. APP (SJ)/1238/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 UMESH RAI vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
613.	CR. MISC./1238/2021 272,273, A.BAIL	1 RAJU SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. DR. AJEET KUMAR
614.	CR. MISC./1240/2021 criminal misc A.BAIL	1 KARU PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. DR. AJEET KUMAR

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615.	CR. APP (SJ)/1241/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	RAMBABU SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G
616.	CR. MISC./1241/2021 341,353,379,34 A.BAIL	1	RAM KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN A.G DR. AJEET KUMAR
617.	CR. APP (SJ)/1242/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MAKESHWAR CHAURASIA @ MAKESHWAR MAHTO vs THE STATE OF BIHAR	CHETAN KUMAR A.G. PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA
618.	CR. APP (SJ)/1243/2021 U/s 14A SC/ST act SC/ST ACT (AB)	1	BHIKHAN RAI @ BHISHMA RAI vs THE STATE OF BIHAR	RITESH KUMAR A.G. SHYAM SUNDAR KUMAR
619.	CR. MISC./1244/2021 7 A.BAIL	1	MD. SAMIM ALAM @ MD. SAMIR KHAN vs THE STATE OF BIHAR	BHOLA PRASAD A.G. DR. AJEET KUMAR
620.	CR. APP (SJ)/1244/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	LALA PRAKASH VERMA vs THE STATE OF BIHAR	MEENU A.G. NILIMA SINHA
621.	CR. APP (SJ)/1245/2021 U/s 14(A) SC/ST A SC/ST ACT (AB)	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR A.G
622.	CR. APP (SJ)/1247/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DUKHA MAHTO vs THE STATE OF BIHAR	UDAY KUMAR A.G. SUBHEN SARKAR
623.	CR. MISC./1247/2021 304(B),34 A.BAIL	1	BHAGIRAT RAM @ BHAGIRATH RAM vs THE STATE OF BIHAR	PRATEEK TANDON A.G DR. AJEET KUMAR
624.	CR. MISC./1248/2021 147,385,387,504,5 A.BAIL	1	SURENDRA RAY @ SURENDRA PRASAD YADAV vs THE STATE OF BIHAR	NARENDRA KUMAR A.G GAURI SHANKAR GUPTA
625.	CR. APP (SJ)/1248/2021 u/s 14 (A) (2) SC SC/ST ACT (AB)	1	DILIP KUMAR SINGH vs THE STATE OF BIHAR	BHOLA PRASAD A.G INDRAJEET KUMAR
626.	CR. MISC./1249/2021 376,506 A.BAIL	1	ASHUTOSH vs THE STATE OF BIHAR	PRAMOD RAJPATI A.G. DURGA KUMARI ANIL KUMAR SINGH SAMIR KUMAR BHARTI GAURI SHANKAR GUPTA
627.	CR. APP (SJ)/1249/2021 u/s 14 (A) (2) SC SC/ST ACT (AB)	1	AMIT KUMAR @ BABU BHAI vs THE STATE OF BIHAR	VASANT VIKAS A.G
628.	CR. APP (SJ)/1251/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	BITHAL YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH A.G
629.	CR. MISC./1251/2021 341,323,504,447,3 A.BAIL	1	SURAJ PAL vs THE STATE OF BIHAR	NAWAL KISHORE A.G PRASAD GAURI SHANKAR GUPTA
630.	CR. MISC./1252/2021 409,420 A.BAIL	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR	DAYANAND SINGH A.G. RANA VIKRAM SINGH GAURI SHANKAR GUPTA
631.	CR. APP (SJ)/1255/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	RAVI SUBBA @ RAVI BAHADUR SUBBA vs THE STATE OF BIHAR	BIMLESH KUMAR A.G PANDEY AMIT KUMAR PANDEY
632.	CR. MISC./1255/2021 anticipatory bail A.BAIL	1	UMESH MANJHI vs THE STATE OF BIHAR	HARISH KUMAR A.G HARENDRA PRASAD
633.	CR. APP (SJ)/1256/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	JAYBOLI YADAV vs THE STATE OF BIHAR	BHOLA PRASAD A.G INDRAJEET KUMAR
634.	CR. APP (SJ)/1258/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHAMIM AKHTAR @ GUDDU ANSARI vs THE STATE OF BIHAR	ZAINUL ABEDIN A.G.
635.	CR. MISC./1259/2021 341,447,307,504,5 A.BAIL	1	MD. DANISH vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. SHAHABUDDIN AZEEM @ S. AZEEM HARENDRA PRASAD
636.	CR. MISC./1260/2021 304(B),34 A.BAIL	1	VISHNODEO MANDAL @ BISHN UDEO @ VISHNU DEV MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR A.G. SINGH HARENDRA PRASAD
637.	CR. APP (SJ)/1261/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	VED PRAKASH vs THE STATE OF BIHAR	JAY RAM PRASAD BINAY KRISHNA



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638.	CR. MISC./1261/2021 341,323,325,307,3 A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. HARENDRA PRASAD
639.	CR. APP (SJ)/1262/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAMESH SAH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
640.	CR. MISC./1263/2021 302,34 A.BAIL	1	MOHD MUMTAJ @ MUMTAJ AHMAD vs THE STATE OF BIHAR	SYED ASFAR ALAM SYED ARSHAD ALAM ANJUM PERVEEN	A.G. HARENDRA PRASAD ANIL CHANDRA ANIL CHANDRA
641.	CR. MISC./1264/2021 323,341,353,188,5 A.BAIL	1	BIPIN SRIVASTAV @ BIPIN PRASAD vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDY	A.G. JITENDRA KUMAR SINGH
642.	CR. APP (SJ)/1264/2021 U/s 14(A)(2) SC/ST SC/ST ACT (AB)	1	RANJEET SINGH vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK VERMA	A.G.
643.	CR. APP (SJ)/1265/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PURNANAND SAH vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G.
644.	CR. MISC./1266/2021 341,323,308,354,3 A.BAIL	1	SHAKIL @ SHAKIL AHMAD vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G. JITENDRA KUMAR SINGH
645.	CR. APP (SJ)/1270/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1	LAXMAN KUMAR YADAV @ LAXMAN YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	SADANAND PASWAN
646.	CR. MISC./1270/2021 414,272,273 A.BAIL	1	NARAYAN YADAV vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. JITENDRA KUMAR SINGH
647.	CR. APP (SJ)/1271/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SAHAB KUMAR @ BABU SAHEB vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
648.	CR. APP (SJ)/1272/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	AKSHAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
649.	CR. MISC./1273/2021 498A,323,379, A.BAIL	1	UMESH KUMAR@UMESH RAI vs THE STATE OF BIHAR	AMIT BHUSHAN SANJAY KUMAR	A.G. JITENDRA KUMAR SINGH
650.	CR. APP (SJ)/1274/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	GULABI DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. MANOJ KUMAR PANDEY
651.	CR. APP (SJ)/1275/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIRENDRA MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
652.	CR. MISC./1275/2021 304(B),34 A.BAIL	1	MEENA DEVI vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G. KANHAIYA KISHORE(APP)
653.	CR. MISC./1276/2021 Anticipatory Bail A.BAIL	1	RAMBRIKSH @ RAMVRIKSH SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. KANHAIYA KISHORE(APP)
654.	CR. APP (SJ)/1277/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SUNIL KUMAR SAH vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	A.G.
655.	CR. MISC./1277/2021 385,387 A.BAIL	1	HARENDRA SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. KANHAIYA KISHORE(APP)
656.	CR. APP (SJ)/1278/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	HIRA MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
657.	CR. MISC./1278/2021 498(A),323,406,50 A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. KANHAIYA KISHORE(APP)
658.	CR. MISC./1279/2021 341,323,324,307,3 A.BAIL	1	KASHINATH RAWAT vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. KANHAIYA KISHORE(APP)
659.	CR. MISC./1280/2021 8,20(b)(ii)(A) A.BAIL	1	DILIP KUMAR @ DILIP HATHI vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. MADHURA NAND JHA
660.	CR. MISC./1283/2021 341,323,324,307,3 A.BAIL	1	VIDESHI PRASAD vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. MADHURA NAND JHA

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661.	CR. APP (SJ)/1283/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1	JAG NARAYAN MAHTO vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA	SADANAND PASWAN
662.	CR. APP (SJ)/1284/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJNISH KUMAR ARCHANA MISHRA	SYED ASHFAQE AHMAD SADANAND PASWAN (SPL.P.P.)
663.	CR. MISC./1285/2021 147,148,149,323,3 A.BAIL	1	AFROZ ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MADHURA NAND JHA
664.	CR. MISC./1286/2021 341,323,324,302,3 A.BAIL	1	MAHESH PRASAD vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G. MADHURA NAND JHA
665.	CR. APP (SJ)/1287/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	VIKRANT KUMAR @ RASGUL KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
666.	CR. MISC./1287/2021 420,406,341,323,3 A.BAIL	1	PAWAN KUMAR SINGH @ SAROJ KUMAR SAROVAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. MADHURA NAND JHA
667.	CR. APP (SJ)/1288/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MITHILESH YADAV @ MITHILESH KUMAR YADAV vs THE STATE OF BIHAR	ARJUN PRASAD MANOJ KUMAR	A.G.
668.	CR. MISC./1288/2021 341,323,324,325,3 A.BAIL	1	RAMA MANJHI vs THE STATE OF BIHAR	NARESH PRASAD	A.G. MADHURI LATA
669.	CR. APP (SJ)/1289/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	RAMESHWAR SAH vs THE STATE OF BIHAR	ANANG MOHAN SINHA	SADANAND PASWAN
670.	CR. MISC./1291/2021 147,148,149,323,4 A.BAIL	1	MD.HASNAIN @ HASNAIN ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. MADHURI LATA
671.	CR. APP (SJ)/1292/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MANOJ KUMAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA RAJENDRA PRASAD	A.G.
672.	CR. MISC./1292/2021 363,366(A),34 A.BAIL	1	SAROJANI NZYADU vs THE STATE OF BIHAR	MRITYUNJAY KUMAR AJIT KUMAR	A.G. MADHURI LATA
673.	CR. APP (SJ)/1293/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	MARUTI SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH MANINDRA KISHORE SINGH SAKET KUMAR SINGH	USHA KUMARI 1
674.	CR. APP (SJ)/1294/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BALIRAM MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
675.	CR. MISC./1294/2021 147,148,149,341,3 A.BAIL	1	SATYANARAYAN SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. TEJ PRATAP SINGH MADHURI LATA
676.	CR. APP (SJ)/1295/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SATYA NARAYAN MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. YASHRAJ BARDHAN
677.	CR. MISC./1295/2021 30(a) A.BAIL	1	FOOL BABU SAH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. MADHURI LATA
678.	CR. APP (SJ)/1296/2021 14-A-2 SC/ST ACT SC/ST ACT (AB)	1	DINESHWAR SINGH@ DINESH SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
679.	CR. APP (SJ)/1298/2021 14-A-2 SC/ST ACT SC/ST ACT (AB)	1	VIKI KUMAR vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G.
680.	CR. MISC./1298/2021 147,148,149,341,3 A.BAIL	1	SUNIL RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MOHAMMED ARIF MUNNA PRASAD SINGH UMESH KUMAR VERMA
681.	CR. APP (SJ)/1299/2021 anticipatory bail SC/ST ACT (AB)	1	RANJEET SINGH @ VIVEK SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
682.	CR. MISC./1299/2021 304(B),34 A.BAIL	1	VIDYAWATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MOHAMMED ARIF
683.	CR. MISC./1300/2021 341,323,504,379,3 A.BAIL	1	KANCHAN DEVI vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G. MOHAMMED ARIF
684.	CR. MISC./1301/2021 290,120-B A.BAIL	1	RAMADHAR SINGH vs THE STATE OF BIHAR	ABHOY KUMAR KASHYAP	A.G. MOHAMMED ARIF
685.	CR. APP (SJ)/1303/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIBI AMANA KHATOON vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY VIKAS KUMAR	A.G.

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686.	CR. MISC./1305/2021 272,273,34 A.BAIL	1 SANJAY RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. MOHAMMED ARIF
687.	CR. APP (SJ)/1305/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MUKESH KUMAR RAI @ MUKESH RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
688.	CR. MISC./1306/2021 30-A A.BAIL	1 RAKSHIT JAISWAL vs THE STATE OF BIHAR	SAKET GUPTA	A.G. MD. NAZIR ANSARI
689.	CR. MISC./1307/2021 272,273 A.BAIL	1 DHURUP MAHATO vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MD. NAZIR ANSARI
690.	CR. MISC./1308/2021 147,149,341,323,3 A.BAIL	1 ASHOK PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. SANTOSH KUMAR PANDEY RAJESH KUMAR MD. NAZIR ANSARI
691.	CR. APP (SJ)/1309/2021 u/s-14A(2) SC/ST SC/ST ACT (AB)	1 DR. SMT. RANJITA RANJAN @ DR. R. RANJAN vs THE STATE OF BIHAR	BHARAT BHUSHAN SIDDHARTHA KUMAR SINGH	SADANAND PASWAN
692.	CR. MISC./1309/2021 406,420 A.BAIL	1 RAM KISHOR SAH @ RAJ KISHOR SAH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G. MD. NAZIR ANSARI
693.	CR. MISC./1314/2021 341,323,324,307,5 A.BAIL	1 ARVIND YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. MD. NAZIR ANSARI
694.	CR. APP (SJ)/1315/2021 U/S 14A(2) SC.ST SC/ST ACT (AB)	1 PANKAJ KUMAR PANJIAR @ PANKAJ KUMAR PANJIYAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
695.	CR. MISC./1316/2021 147,323,341,307,5 A.BAIL	1 UMESH YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G. MOHAMMAD SUFYAN
696.	CR. APP (SJ)/1317/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 SATRUGHAN BHARTI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
697.	CR. MISC./1317/2021 147,148,307,323,3 A.BAIL	1 VIKASH KUMAR @ VIKASH YADAV vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. MOHAMMAD SUFYAN
698.	CR. APP (SJ)/1320/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 JABITARA KHATOON @ JABITARA DEVI vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
699.	CR. MISC./1321/2021 341,323,307,504,5 A.BAIL	1 MOHIT RAJ @ GOLDI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G. MOHAMMAD SUFYAN
700.	CR. APP (SJ)/1321/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 NARAYAN SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G.
701.	CR. APP (SJ)/1323/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1 SANTOSH KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR ROY SHEELA SHARMA	A.G.
702.	CR. APP (SJ)/1326/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 AWDHESH RAI @ AWDHESH KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
703.	CR. APP (SJ)/1328/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 BIPIN JHA @ BIPIN KUMAR JHA vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
704.	CR. MISC./1329/2021 341,323,324,326,3 A.BAIL	1 GYANI DEVI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. MOHAMMAD SUFYAN
705.	CR. APP (SJ)/1744/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 RAMU RAY vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
706.	CR. MISC./1744/2021 147,148,149,341,3 A.BAIL	1 SIYARI URAON @ SIHARI URAON vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. BHARAT BHUSHAN (APP) MD. HUSSAIN
707.	CR. MISC./1746/2021 448,354(A),341,32 A.BAIL	1 SUJIT KUMAR @ SUJIT KUMAR YADAV vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G. BHARAT BHUSHAN (APP)
708.	CR. APP (SJ)/1746/2021 U/s 14(A) (2) SC/ SC/ST ACT (AB)	1 JAI KISHORE SAH vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDI	SADANAND PASWAN
709.	CR. MISC./1747/2021 30A A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G. BHARAT BHUSHAN (APP)
710.	CR. MISC./1750/2021 341,323,324,379,5 A.BAIL	1 JAI KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. BHARAT BHUSHAN (APP)

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711.	CR. APP (SJ)/1751/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	RAMSWAROOP SAO vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	BINAY KRISHNA
712.	CR. MISC./1751/2021 420,406,467,468,3 A.BAIL	1	NITISH KUMAR @ NITISH vs THE STATE OF BIHAR	SUDISH KUMAR	A.G. DASHRATH MEHTA
713.	CR. APP (SJ)/1752/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AFROJ ALAM @ MD. AFROJ ALAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	BINAY KRISHNA KUMAR RAVI SHANKAR
714.	CR. MISC./1752/2021 302,147,148,149,3 A.BAIL	1	HEWANTEE DEVI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. DASHRATH MEHTA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
715.	CR. MISC./1753/2021 498A,323,307, A.BAIL	1	RAKESH KUMAR GUPTA vs THE STATE OF BIHAR	ANIL CHANDRA	A.G. DASHRATH MEHTA
716.	CR. APP (SJ)/1753/2021 341,323,384,392, SC/ST ACT (AB)	1	RAM PRABODH MUKHIYA @ PRAMOD KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
717.	CR. APP (SJ)/1756/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BABLU KUMAR SINGH @ UJJAWAL KUMAR SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	USHA KUMARI 1
718.	CR. APP (SJ)/1757/2021 U/S 14A (A) SC/ST SC/ST ACT (AB)	1	SHRIMAN YADAV @ SHRIMAN SINGH vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA DAIZY KUMARI	BINAY KRISHNA
719.	CR. MISC./1757/2021 147,148,149,341,3 A.BAIL	1	LALDEO PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G. DASHRATH MEHTA
720.	CR. APP (SJ)/1758/2021 U/S 14A (A) SC/ST SC/ST ACT (AB)	1	KUNAL SINGH @ KUNAL KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR ASHOK KUMAR	BINAY KRISHNA
721.	CR. APP (SJ)/1760/2021 341,323,307,427,5 SC/ST ACT (AB)	1	RAJNANDAN DUBEY @ RAJAN DUBEY vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY	BINAY KRISHNA
722.	CR. APP (SJ)/1761/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MANOJ KUMAR BISWAS @ MANOJ BISWAS vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	USHA KUMARI 1
723.	CR. APP (SJ)/1764/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MANJAY SAHNI vs THE STATE OF BIHAR	MANISH MOHAN KATERYAR SATISH KUMAR SINHA	USHA KUMARI 1
724.	CR. MISC./1764/2021 341,323,307,504,3 A.BAIL	1	KALAVATI DEVI @ LALTI DEVI vs THE STATE OF BIHAR	NIRBHAY PRASHANT	A.G. DASHRATH MEHTA
725.	CR. MISC./1765/2021 342,323,448,354(A A.BAIL	1	DINESH YADAV @ DINESH KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. CHOUBEY JAWAHAR
726.	CR. MISC./1767/2021 406,420,120B A.BAIL	1	PANKAJ KUMAR @ PANKAJ TIWARI vs THE STATE OF BIHAR	RATANAKAR JHA SMITI BHARTI ABHISHEK RAJ	A.G. NUTAN MISHRA AJIT KUMAR OJHA NEERAJ NISCHAL CHOUBEY JAWAHAR
727.	CR. APP (SJ)/1767/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHANKAR SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	SADANAND PASWAN
728.	CR. APP (SJ)/1770/2021 U/S 14A (2) SC/ST IA- 1/2021 () SC/ST ACT (AB)	1	SHEKHAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
729.	CR. MISC./1771/2021 30(a),32,41 A.BAIL	1	PAWAN MAHTO vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G. CHOUBEY JAWAHAR
730.	CR. MISC./1772/2021 465,467,468,471,4 A.BAIL	1	VIBHA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. CHOUBEY JAWAHAR
731.	CR. APP (SJ)/1772/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ISHWAR CHANDRA YADAV @ ISHWAR SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
732.	CR. APP (SJ)/1773/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ABHISHEKH KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
733.	CR. APP (SJ)/1774/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUDHA DEVI vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.

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734.	CR. APP (SJ)/1775/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RUNNI DEVI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
735.	CR. MISC./1775/2021 Anticipatory Bail A.BAIL	1	AJAY KUMAR @CHHOTU@CHHOTU KUMAR@ ADARSH KUMAR vs THE STATE OF BIHAR	LALA SHESHENDRA NARAYAN RAIS SHASHANK SHEKHAR SINHA GYAN SHANKAR	A.G. RENU KUMARI
736.	CR. APP (SJ)/1776/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ANIL KUMAR ANUPAM vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA NIDHI	A.G.
737.	CR. MISC./1778/2021 304(B),201,34 A.BAIL	1	RAJAN DAS vs THE STATE OF BIHAR	RINA SINHA	A.G. RENU KUMARI
738.	CR. MISC./1780/2021 147,149,341,323,5 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G. RENU KUMARI
739.	CR. APP (SJ)/1783/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	VIRJU SAHNI @ BIRJU SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
740.	CR. MISC./1784/2021 272,273,414,34 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G. RENU KUMARI
741.	CR. APP (SJ)/1784/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	UMA SHANKAR SINGH vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA ASHOK KUMAR	A.G.
742.	CR. MISC./1785/2021 494,498(A),406,42 A.BAIL	1	MISHRI RAI @ MISHRI LAL RAI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. RENU KUMARI
743.	CR. APP (SJ)/1785/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	ANIL KUMAR vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	A.G.
744.	CR. MISC./1786/2021 147,148,149,323,3 A.BAIL	1	AMIT KUMAR YADAV vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G. ANITA KUMARI SINGH
745.	CR. APP (SJ)/1786/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SANTANU CHAURASIA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
746.	CR. APP (SJ)/1787/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SUNITA DEVI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
747.	CR. APP (SJ)/1788/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	ANIL KUMAR RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
748.	CR. APP (SJ)/1789/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUMAN DEVI vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G.
749.	CR. MISC./1789/2021 anticipatory bail A.BAIL	1	SUDHAKAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. ANITA KUMARI SINGH
750.	CR. APP (SJ)/1790/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	GAUTAM KUMAR vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G.
751.	CR. MISC./1790/2021 30,A A.BAIL	1	PAPPU KUMAR@PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. ANITA KUMARI SINGH
752.	CR. APP (SJ)/1795/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	AMBIKA SINGH @ AMIKA SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
753.	CR. MISC./1797/2021 341,323,324,325,3 A.BAIL	1	BRAJESH PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. ANITA KUMARI SINGH
754.	CR. APP (SJ)/1797/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	PRADHAN RAI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	A.G.
755.	CR. APP (SJ)/1798/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PINTU PANDEY vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
756.	CR. MISC./1799/2021 366 A.BAIL	1	VISHWARAJ KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. ANITA KUMARI SINGH
757.	CR. APP (SJ)/1799/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAM NANDAN SAH @ RAMANAND SAH @ BHAGWAN JEE SAH @ RAMANAND PRASAD vs THE STATE OF BIHAR	SHIVPUJAN SAHAY	A.G.

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758.	CR. APP (SJ)/1800/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	TERAS MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
759.	CR. MISC./1800/2021 147,148,149,353,3 A.BAIL	1	GOPAL YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. GULNAR BEGUM
760.	CR. APP (SJ)/1801/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SONU MANDAL @ SONU KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINHA NO.1 JAI SHANKAR PRASAD	A.G.
761.	CR. APP (SJ)/1802/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	GOLU SINGH @ RAVISHEKHAR SINGH vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
762.	CR. MISC./1803/2021 363,366(A),34 A.BAIL	1	NAGESHWAR SHAH vs THE STATE OF BIHAR	RAKESH RANJAN	A.G. GULNAR BEGUM
763.	CR. APP (SJ)/1803/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BINOD RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
764.	CR. APP (SJ)/1804/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DEEPAK KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
765.	CR. MISC./1805/2021 147,148,149,341,3 A.BAIL	1	BHAGIRATHI PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. GULNAR BEGUM
766.	CR. APP (SJ)/1806/2021 U/s 14(A) SC/ST A SC/ST ACT (AB)	1	BALISTAR LAL vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
767.	CR. MISC./1809/2021 379 A.BAIL	1	SURESH PRASAD vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. GULNAR BEGUM
768.	CR. APP (SJ)/1810/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	DHANESHWAR RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
769.	CR. MISC./1811/2021 30-A A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. GULNAR BEGUM
770.	CR. APP (SJ)/1812/2021 U/S 14A (2) SC/ST IA- 1/2021 () SC/ST ACT (AB)	1	ANANT KUMAR @ ANATH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
771.	CR. APP (SJ)/1813/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	SIDHNATH MISTRI vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G.
772.	CR. APP (SJ)/1814/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	ABINASH KUMAR @ KARU vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT	A.G.
773.	CR. APP (SJ)/1816/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	CHANDAN YADAV vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
774.	CR. MISC./1816/2021 147,148,149,341,3 A.BAIL	1	SAHBAL @ SHAHBUL @ SHAHABUDDIN vs THE STATE OF BIHAR	NAJEEB AHMAD THAKUR BRAJESH SINGH	A.G. RINA SINHA
775.	CR. APP (SJ)/1817/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	MUNNA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
776.	CR. MISC./1817/2021 anticipatory bail A.BAIL	1	MAHENDRA TIWARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. RINA SINHA
777.	CR. APP (SJ)/1819/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAJA RAM YADAV vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
778.	CR. MISC./1819/2021 30-A A.BAIL	1	MIRA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. RINA SINHA
779.	CR. APP (SJ)/1821/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VIJAY SHARMA vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT	A.G.
780.	CR. MISC./1822/2021 409,420,353,34 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. RINA SINHA
781.	CR. MISC./1824/2021 304(B),34 A.BAIL	1	DHEERAJ KUMAR SINGH vs THE STATE OF BIHAR	KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ	A.G. RINA SINHA

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782.	CR. APP (SJ)/1827/2021 U/S 14-A-1 SC/ST SC/ST ACT (AB)	1	BIPIN KUMAR YADAV @ BIPIN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G MRIGENDRA KUMAR RAMASHISH
783.	CR. MISC./1828/2021 341,323,385,307,3 A.BAIL	1	RAJA KUMAR SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G SUMAN KUMARI SINGH
784.	CR. MISC./1829/2021 363,366(A),120(B) A.BAIL	1	SUJEET KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G SUMAN KUMARI SINGH
785.	CR. APP (SJ)/1833/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	AKHILESH YADAV @ AKLESH YADAV @ AKHILESH YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
786.	CR. APP (SJ)/1834/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAMJEEVAN PANDEY vs THE STATE OF BIHAR	DR. BIDHU RANJAN DWIJ RAJ	A.G.
787.	CR. MISC./1834/2021 379,411 A.BAIL	1	SANTOSH KUMAR SINGH @ SANTOSH KR SINGH vs THE STATE OF BIHAR	SUBHASH KUMAR JHA SUDHIR KUMAR MISHRA	A.G. SUMAN KUMARI SINGH
788.	CR. MISC./1835/2021 petitioner and ot A.BAIL	1	SHYAM SUNDER RANA vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G SUMAN KUMARI SINGH
789.	CR. APP (SJ)/1835/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	SURESH SINGH @ SURESH YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	USHA KUMARI 1
790.	CR. APP (SJ)/1838/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SATYAM PANDEY vs THE STATE OF BIHAR	ARABIND NATH PANDEY	A.G
791.	CR. APP (SJ)/1839/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G.
792.	CR. MISC./1840/2021 30A A.BAIL	1	RANJIT KUMAR SINGH @ RANJEET KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G. SUMAN KUMARI SINGH
793.	CR. APP (SJ)/1840/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BINOD MANDAL vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	A.G.
794.	CR. MISC./1841/2021 379,411 A.BAIL	1	TINKU HANSDA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G MEENA SINGH
795.	CR. APP (SJ)/1841/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	KAMLESH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
796.	CR. APP (SJ)/1842/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	GOLDEN KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G
797.	CR. MISC./1842/2021 30A A.BAIL	1	VIKAS RAI @ VIKESH YADAV vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G MEENA SINGH
798.	CR. APP (SJ)/1843/2021 341,323,504,34 SC/ST ACT (AB)	1	SAMSAID MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
799.	CR. MISC./1844/2021 30A,41 A.BAIL	1	BHOLA MUSHAR @ BHOLA MANJHI vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR	A.G MEENA SINGH
800.	CR. APP (SJ)/1845/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	KUNAL KUMAR @ MUNAL KUMAR vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
801.	CR. MISC./1845/2021 147,148,149,341,3 A.BAIL	1	RAMJEE YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. MEENA SINGH
802.	CR. MISC./1846/2021 376,406,506,201,3 A.BAIL	1	LAXMAN RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G MEENA SINGH
803.	CR. APP (SJ)/1846/2021 U/S 14(A)(2) OF S IA- 1/2021 () SC/ST ACT (AB)	1	MILI DEVI @ LATIKA SHARMA vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.

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804.	CR. APP (SJ)/1847/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1 RAMSAKHI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
805.	CR. MISC./2712/2021 147,148,149,341,3 A.BAIL	1 WAKIL HUSSAIN AKHTAR @ MD. WAKIL HUSSAIN AKHTER @ WAKIL HUSSAIN vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G. MUKESHWAR DAYAL
806.	CR. MISC./2716/2021 272,273 A.BAIL	1 RAKESH KUMAR @ RAKESH SAH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND DIWAKAR PRASAD KARN	A.G. NAND KISHORE PRASAD
807.	CR. MISC./2721/2021 302,404,120(B),34 A.BAIL	1 ARUN KUMAR MISHRA @ PAPPU MISHRA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. NAND KISHORE PRASAD ARUN KUMAR NIRMAL KUMAR SINHA 3
808.	CR. MISC./2722/2021 341,323,324,354A, A.BAIL	1 MD SAHADAT @ MD. SAHADAT HUSSAIN vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G. NAND KISHORE PRASAD
809.	CR. MISC./2725/2021 30(A) A.BAIL	1 SANJAY CHAUDHARY vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. NAND KISHORE PRASAD
810.	CR. MISC./2729/2021 304(B),34 A.BAIL	1 BADRI SINGH vs THE STATE OF BIHAR	NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI	A.G. NAND KISHORE PRASAD
811.	CR. MISC./2733/2021 498A,504,506,34 A.BAIL	1 NIKESH KUMAR SINHA vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G	
812.	CR. MISC./2734/2021 30A A.BAIL	1 AJAY KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G
813.	CR. MISC./2736/2021 406,420,468,34 A.BAIL	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR UMESH PATHAK	A.G. HARENDRA PRASAD
814.	CR. MISC./2738/2021 363,366(A),34 A.BAIL	1 MUKESH RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
815.	CR. MISC./2740/2021 379,420,411,34 A.BAIL	1 PAPPU KUMAR @ PAPPU SHARMA vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	A.G.
816.	CR. MISC./2742/2021 309,420,120B, A.BAIL	1 MANISH KUMAR CHAUDHARY ALIAS MANISH CHAUDHARY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN	A.G.
817.	CR. MISC./2744/2021 302,34 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. DR. SHASHI SHEKHAR KISHORE SUSHIL JHUNJHUNWALA SADANAND SAH JAI RAJ DUTTA PRASAD
818.	CR. MISC./2745/2021 30(a)(c) A.BAIL	1 TUNNA CHAUDHARY vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G.
819.	CR. MISC./2747/2021 10 A.BAIL	1 MANJU KUMARI vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
820.	CR. MISC./2753/2021 341,323,326,326(A A.BAIL	1 SANTOSH RAM vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD ADITYA KUMAR	A.G.
821.	CR. MISC./2754/2021 30(a) A.BAIL	1 BHULLU SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	ARJUN PRASAD SADA NAND ROY ASHOK KUMAR	A.G.
822.	CR. MISC./2763/2021 448,380,34 A.BAIL	1 AMIT KUMAR SINGH @ STD vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G
823.	CR. MISC./2773/2021 30,-A,41-A A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE	A.G
824.	CR. MISC./2774/2021 323,341,354(B),37 A.BAIL	1 RUPESH SINGH vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
825.	CR. MISC./2777/2021 147,149,307,323,3 A.BAIL	1 RAJ KUMAR @ RINKU SHARMA @ RAJ KUMAR SHARMA vs THE STATE OF BIHAR	SARITA BAJAJ DHARMENDRA KUMAR PASWAN SHUBHAM BAJAJ	A.G



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826.	CR. MISC./2780/2021 7 A.BAIL	1	GEETA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
827.	CR. MISC./2789/2021 302,34 A.BAIL	1	INDAL PASWAN vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
828.	CR. MISC./2790/2021 147,148,149,302,1 A.BAIL	1	SACHIN YADAV @ SACHIN KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
829.	CR. MISC./2791/2021 30-A A.BAIL	1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
830.	CR. MISC./2794/2021 30(A) A.BAIL	1	SUDHIR BIND vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
831.	CR. MISC./2796/2021 341,323,324,307,3 A.BAIL	1	JAKKY THAKUR @ KARAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
832.	CR. MISC./2798/2021 302,201,120(B) A.BAIL	1	RADHA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR	A.G.
833.	CR. MISC./2800/2021 30(A) A.BAIL	1	SUJEET KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
834.	CR. MISC./2801/2021 147,148,149,341,3 A.BAIL	1	PHUL JHA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
835.	CR. MISC./2804/2021 304(B),201,34 A.BAIL	1	DINESH PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
836.	CR. MISC./2805/2021 341,323,504,379,3 A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
837.	CR. MISC./2807/2021 420,34 A.BAIL	1	BARUN KUMAR @ BARUN vs THE STATE OF BIHAR	PRATYUSH KUMAR	A.G.
838.	CR. MISC./2810/2021 Anticipatory Bail A.BAIL	1	RANI DEVI vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
839.	CR. MISC./2811/2021 302,201,34 A.BAIL	1	BINOD DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
840.	CR. MISC./2812/2021 406,420,467,468,4 A.BAIL	1	DR. AVIMANU PRASAD @ ABHIMANYU PRASAD vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
841.	CR. MISC./2813/2021 147,148,341,323,4 A.BAIL	1	LAXMAN RAI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMA KASHYAP	A.G.
842.	CR. MISC./2814/2021 272,273,414,120(B) A.BAIL	1	MUKUND KUMAR @ MUKUND TIWARI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
843.	CR. MISC./2817/2021 304(B),201,34 A.BAIL	1	RAJIV DAS @ RAJIV KUMAR DAS vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G.
844.	CR. MISC./2823/2021 341,323,379,307,3 A.BAIL	1	GYASUDDIN vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
845.	CR. MISC./2825/2021 302,120(B),34 A.BAIL	1	MANORANJAN KUMAR GIRI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
846.	CR. MISC./2826/2021 419,420,467,468,4 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
847.	CR. MISC./2829/2021 379 A.BAIL	1	RAJ KUMAR @ RAJWA vs THE STATE OF BIHAR	DINESH KUMAR	A.G.
848.	CR. MISC./2831/2021 30A A.BAIL	1	MURARI THAKUR vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
849.	CR. MISC./2833/2021 376(D) A.BAIL	1	MITHLESH KUMAR @ MITHLESH YADAV vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
850.	CR. MISC./2837/2021 30A A.BAIL	1	SUSHAMA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
851.	CR. MISC./2838/2021 420,467,468,471,1 A.BAIL	1	BHARAT KUMAR CHOUDHARY @ BHARAT CHOUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR JHA JYOTI PREM KUMAR JHA	A.G.
852.	CR. MISC./2839/2021 324,326,307,34 A.BAIL	1	SIDHESHWAR YADAV @ SIDHESHWAR PRASAD vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
853.	CR. MISC./2841/2021 414,34 A.BAIL	1	YUGESH KUMAR @ YUGESH YADAV vs THE STATE OF BIHAR	KEDAR YADAV SANJAY KUMAR SINGH	A.G.

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854.	CR. MISC./2843/2021 498(A),323,379,40 A.BAIL	1 MANTU SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G
855.	CR. MISC./2847/2021 147,148,149,341,3 A.BAIL	1 RAM KUMAR MISHRA vs THE STATE OF BIHAR	CHHOTELAL MISHRA A.G
856.	CR. MISC./2849/2021 302,34 A.BAIL	1 GANESH SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH A.G. MALAY KUMAR SHEO KUMAR PRASAD CHOUDHARY MD.IMTEYAZ AHMAD
857.	CR. MISC./2851/2021 302 A.BAIL	1 BASANTI DEVI @ TETRI DEVI vs THE STATE OF BIHAR	AKASH RAJ A.G.
858.	CR. MISC./2857/2021 147,149,341,323,2 A.BAIL	1 SATYENDRA BHAGAT vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH A.G. JAWED GAFFAR KHAN ANUJ KUMAR
859.	CR. MISC./2858/2021 147,149,341,323,3 A.BAIL	1 KALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH A.G.
860.	CR. MISC./2865/2021 272,273,120(B) A.BAIL	1 RANJIT KUMAR SINGH @ KANHAIYA SINGH @ KANHAI SINGH vs THE STATE OF BIHAR	MANISH CHANDRA A.G GANDHI
861.	CR. MISC./2866/2021 341,323,379,307,4 A.BAIL	1 NURUL ALAM @ MD NOOR ALAM vs THE STATE OF BIHAR	RAJENDRA PRASAD A.G SAH
862.	CR. MISC./2868/2021 anticipatory bail A.BAIL	1 ARUN RAI @ TINKU vs THE STATE OF BIHAR	SANJEET KUMAR A.G. NEERAJ KUMAR
863.	CR. MISC./2871/2021 Anticipatory bail A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR A.G.
864.	CR. MISC./2874/2021 anticipatory bail A.BAIL	1 MD. SAMIR AZAM @ SUNNY TAKLA @ MD. IMRAN @ SAMEER AZAM SUNNY vs THE STATE OF BIHAR	SYED MASLEH UDDIN A.G. ASHRAF
865.	CR. MISC./2875/2021 341323,324,326,30 A.BAIL	1 MOHAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH A.G GAGAN DEO YADAV AJAY KR SINGH NO.1
866.	CR. MISC./2877/2021 341,323,307,504,3 A.BAIL	1 YOGENDRA PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR A.G. RAJ KISHOR PRASAD
867.	CR. MISC./2882/2021 323,406,504, A.BAIL	1 MAHESH KUMAR @ MAHESH KUMAR MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR A.G RASHMI KUMARI ARUN KUMAR NO. 1 ARUN KUMAR NO. 1
868.	CR. MISC./2884/2021 366A, A.BAIL	1 SANGAM KUMAR vs THE STATE OF BIHAR	A.G
869.	CR. MISC./2885/2021 341,323,379,498(A A.BAIL	1 ARMAN KHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G
870.	CR. MISC./2888/2021 30(a) A.BAIL	1 KIRAN TIWARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY A.G.
871.	CR. MISC./2889/2021 413,414,34 A.BAIL	1 RAJA RAM @ RAJA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 A.G.
872.	CR. MISC./2891/2021 8,15-C,25,29 A.BAIL	1 SHABBIR ANSARI@ SHABBIR ALI @ MD SHABBIR ALI vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G SAKET KUMAR SINGH
873.	CR. MISC./2892/2021 147,148,149,302,1 A.BAIL	1 RAMESHWAR RAM vs THE STATE OF BIHAR	MD. ATAUL HAQUE A.G. HARENDRA KUMAR SINGH ASHOK KUMAR
874.	CR. MISC./2894/2021 341,323,307,324,3 A.BAIL	1 DHARMNATH SAH @ DHARMNATH PRASAD GUPTA vs THE STATE OF BIHAR	NIHAR NANDAN A.G AMBASTA PRASHANT KUMAR
875.	CR. MISC./2895/2021 7 A.BAIL	1 LAL MUNI SAH vs THE STATE OF BIHAR	PARWEJ KHAN A.G.
876.	CR. MISC./2896/2021 30(A) A.BAIL	1 MANIBHUSHAN KUMAR @ MANINBHUSHAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR A.G
877.	CR. MISC./2899/2021 406,409,420, A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G
878.	CR. MISC./2901/2021 341,323,504,34 A.BAIL	1 RAJ KISHOR PASWAN vs THE STATE OF BIHAR	JAI VARDHAN A.G. NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA
879.	CR. MISC./2902/2021 a.bail A.BAIL	1 VIJENDRA KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR A.G

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880.	CR. MISC./2904/2021 Anticipatory bail A.BAIL	1	BINOD YADAV@BINOD KUMAR YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G PRAMOD KUMAR
881.	CR. MISC./2906/2021 363,364,365,302,2 A.BAIL	1	SANTOSH SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G
882.	CR. MISC./2907/2021 341,323,504,506,3 A.BAIL	1	VISHAL KUMAR @ JYOTISH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G
883.	CR. MISC./2908/2021 30(a) A.BAIL	1	SHAILESH CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
884.	CR. MISC./2909/2021 341,323,325,307,3 A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	A.G
885.	CR. MISC./2910/2021 420,406,407,408,4 A.BAIL	1	ANAND KUAMR @ ANAND KUMAR PATHAK vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH RANJEET TIWARY	A.G. VIBHUTI RANJAN SONVADRA
886.	CR. MISC./2911/2021 30,A A.BAIL	1	MANOJ MANDAL vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G
887.	CR. MISC./2914/2021 30(a) A.BAIL	1	BIJAY SINGH vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA	A.G.
888.	CR. MISC./2915/2021 147,148,149,341,3 A.BAIL	1	GUDDU PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G
889.	CR. MISC./2917/2021 147,148,323,307,5 A.BAIL	1	SANNI KAHAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G
890.	CR. MISC./2923/2021 323,325,34,341,37 A.BAIL	1	MAHESH RAI @ MAHESH RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
891.	CR. MISC./2926/2021 341,323,377,511,3 A.BAIL	1	BIPENDRA SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G.
892.	CR. MISC./2927/2021 Anticipatory Bail A.BAIL	1	DILIP YADAV vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. RAVINDRA KUMAR RAMANUJ
893.	CR. MISC./2928/2021 30-A A.BAIL	1	GANGA RISHI DEV @ GANGAI RISHI DEV @ GANGA RISHI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G
894.	CR. MISC./2930/2021 30A A.BAIL	1	CHHOTU KUMAR @ RAVI SHANKAR KUMAR GUPTA vs STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
895.	CR. MISC./2932/2021 341,323,308,385,3 A.BAIL	1	SEEMA DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
896.	CR. MISC./2934/2021 324,307,506,34 A.BAIL	1	HIRA LAL DUBEY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G
897.	CR. MISC./2935/2021 363,366(A),34 A.BAIL	1	RADHA KUMARI vs THE STATE OF BIHAR	RAVI RANJAN	A.G
898.	CR. MISC./2937/2021 304-B,34 A.BAIL	1	JAWAHIR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G
899.	CR. MISC./2938/2021 26,41,42 A.BAIL	1	KARU KODA vs THE STATE OF BIHAR	PRAKASH MAHTO BHIM SEN PRASAD	A.G.
900.	CR. MISC./2940/2021 272,273,308,34 A.BAIL	1	HRIDYA SAH vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
901.	CR. MISC./2946/2021 341,323,324,307,3 A.BAIL	1	ANIL RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. ARCHANA JHA CHHOTE LAL MISHRA
902.	CR. MISC./2947/2021 341,323,307,504,5 A.BAIL	1	SHAMBHU SAH @ SHABHU SAH @ SAMBHU SAH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G
903.	CR. MISC./2948/2021 406,409,420 A.BAIL	1	SHREE NIWAS SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G
904.	CR. MISC./2949/2021 304(B),120(B),34 A.BAIL	1	AMARNATH KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
905.	CR. MISC./3773/2021 30(a),30(c) A.BAIL	1	BABLU YADAV @ BABLU KUMAR @ PARE @ PANDEY vs THE STATE OF BIHAR	RANVIJAY SINGH	A.G.
906.	CR. MISC./3774/2021 304(B),201,34 A.BAIL	1	DIKSHA DEVI @ DICHHHA DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.

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907.	CR. MISC./3775/2021 30A,30G,41 A.BAIL	1	SHYAM BABU RAI @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	A.G.
908.	CR. MISC./3778/2021 363,366A,34 A.BAIL	1	KAILASH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
909.	CR. MISC./3779/2021 302,34 A.BAIL	1	BALESHWAR YADAV vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
910.	CR. MISC./3785/2021 147,148,149,341,3 A.BAIL	1	PRASHANT KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
911.	CR. MISC./3786/2021 384,34 A.BAIL	1	RAUSHAN KUMAR @ BABA vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
912.	CR. MISC./3787/2021 147,148,149,341,3 A.BAIL	1	RAVI SHANKAR RAM vs THE STATE OF BIHAR	SANJAY SINHA	A.G.
913.	CR. MISC./3789/2021 30A A.BAIL	1	SURENDER CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
914.	CR. MISC./3792/2021 30A A.BAIL	1	SOMESH KUMAR @ SUMESH KUMAR vs THE STATE OF BIHAR	SHASHI KANT SINGH	A.G.
915.	CR. MISC./3795/2021 341,323,498A,504 A.BAIL	1	VINOD GUPTA @ VINOD KUMAR GUPTA vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. RAM BINOD SINGH
916.	CR. MISC./3796/2021 30(a) A.BAIL	1	CHANDAN SINGH @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	OM PRAKASH PANDEY	A.G.
917.	CR. MISC./3797/2021 30(a),30(d),41 A.BAIL	1	AJAY YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
918.	CR. MISC./3798/2021 147,148,149,323,3 A.BAIL	1	PINTU SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. BABU NANDAN PRASAD
919.	CR. MISC./3802/2021 420,467,468,471,4 A.BAIL	1	ANIL KUMAR YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
920.	CR. MISC./3803/2021 323,406,498-A,34 A.BAIL	1	BANTI PRASAD @ BANTI KUMAR @ BANTI PRASAD GUPTA vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G.
921.	CR. MISC./3804/2021 147,148,149,448,3 A.BAIL	1	GUNJA DEVI vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G. APRAJITA
922.	CR. MISC./3807/2021 341,323,307,504,3 A.BAIL	1	MOHAMMAD SANAULLAH @ MD. SANAULLAH vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
923.	CR. MISC./3809/2021 30A A.BAIL	1	SUMIT KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
924.	CR. MISC./3811/2021 341,342,323,307,3 A.BAIL	1	GEETA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
925.	CR. MISC./3814/2021 376,313,415, A.BAIL	1	KANHAIYA @ KANHAIYA KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
926.	CR. MISC./3815/2021 apprehension of a A.BAIL	1	CHHOTU KUMAR YADAV vs THE STATE OF BIHAR	ASIF KALIM	A.G.
927.	CR. MISC./3816/2021 307,325,354B,147, A.BAIL	1	RAJEEV RAM RANJAN @ UPENDRA RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH	A.G.
928.	CR. MISC./3818/2021 272,273 A.BAIL	1	KARU RAJ VANSHI @ KARU RAJBANSHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
929.	CR. MISC./3822/2021 147,148,149,307,3 A.BAIL	1	MD. GAUSH ALI @ MOHAMMAD GAUS ALI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
930.	CR. MISC./3827/2021 147,148,149,341,3 A.BAIL	1	SANTOSH RAM vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
931.	CR. MISC./3828/2021 30(a) A.BAIL	1	BALRAM KEDIA vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
932.	CR. MISC./3829/2021 272,273,34 A.BAIL	1	LALBABU SAHANI vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G.
933.	CR. MISC./3830/2021 302,201,34 A.BAIL	1	PRAKASH KUMAR YADAV @ PRAKASH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
934.	CR. MISC./3834/2021 341,323,354B,379, A.BAIL	1	RANJEET RAI @ RANJIT RAI vs THE STATE OF BIHAR	OM PRAKASH KUMAR	A.G.

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935.	CR. MISC./3838/2021 147,148,149,448,3 A.BAIL	1	GAFFAR ANSARI @ MD. GAFFAR ANSARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
936.	CR. MISC./3839/2021 304(B),34 A.BAIL	1	MAJHAR MIYA @ MAJHAR IMAM HUSSAIN vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G.
937.	CR. MISC./3840/2021 30A A.BAIL	1	RAMBABU RAI @ RAMBABU KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
938.	CR. MISC./3843/2021 409,420,120-B, A.BAIL	1	RANA RUDRA PRATAP SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G.
939.	CR. MISC./3844/2021 498(A),323,504,34 A.BAIL	1	MD. SAHEB vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
940.	CR. MISC./3848/2021 420,406 A.BAIL	1	KAIFI ASGAR @ TASHI vs THE STATE OF BIHAR	SARVA DEO SINGH MD. ANJUM AKHTER	A.G.
941.	CR. MISC./3849/2021 341,323,354(B),50 A.BAIL	1	RADHEY SHYAM PRADHAN vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
942.	CR. MISC./3850/2021 272,273 A.BAIL	1	OM PRAKASH PASWAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
943.	CR. MISC./3859/2021 147,323,341,307,5 A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G.
944.	CR. MISC./3863/2021 341,323,307,506,3 A.BAIL	1	URMILA KUWAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH SHIOPUJAN SINGH	A.G. KAUSHAL KUMAR RAJ SHEKHAR
945.	CR. MISC./3867/2021 420,467,468,471,1 A.BAIL	1	ISHRAWATI KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
946.	CR. MISC./3868/2021 498(A) A.BAIL	1	PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
947.	CR. MISC./3872/2021 304(B),201,34 A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
948.	CR. MISC./3874/2021 147,148,149,341,3 A.BAIL	1	MD. ABID vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G.
949.	CR. MISC./3876/2021 30A A.BAIL	1	DHARMENDRA CHAUDHARY vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ASHUTOSH KUMAR	A.G.
950.	CR. MISC./3878/2021 341,323,324,307,3 A.BAIL	1	DEVENDRA SHAHI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G. ARUN
951.	CR. MISC./3879/2021 147,188,353,341,3 A.BAIL	1	RAVINESH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
952.	CR. MISC./3880/2021 498A,34 A.BAIL	1	SADRE ALAM vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
953.	CR. MISC./3882/2021 341,342,323,324,3 A.BAIL	1	SERAJUL SAI @ SIRAJUL SAI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
954.	CR. MISC./3885/2021 Anticipatory bail A.BAIL	1	KUMAR SAHEB vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
955.	CR. MISC./3888/2021 341,323,324,307,5 A.BAIL	1	JAIPRAKASH YADAV @ JAISRI @ JAIPRAKASH CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
956.	CR. MISC./3892/2021 341,323,308,379,5 A.BAIL	1	AMIRAK YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
957.	CR. MISC./3893/2021 30(a) A.BAIL	1	MURAT RAI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
958.	CR. MISC./3896/2021 30A A.BAIL	1	SATISH YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
959.	CR. MISC./3897/2021 anticipatory bail A.BAIL	1	AWADHESH PRASAD @ AWADHESH SINGH vs THE STATE OF BIHAR	LAL BABU SINGH JAI PRAKASH SINGH	A.G.
960.	CR. MISC./3899/2021 30(a),41(1) A.BAIL	1	RAMESH SINGH @ RAMESH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
961.	CR. MISC./3901/2021 323,341,506,498A A.BAIL	1	RAMKALI PRASAD vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
962.	CR. MISC./3906/2021 APPREHENSION OF A A.BAIL	1	RAJ KUMAR MUKHIYA vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
963.	CR. MISC./3907/2021 302,34 A.BAIL	1	AJIT KUMAR SINGH @ AJEET SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.

964.	CR. MISC./3908/2021 30A A.BAIL	1 ARJUN SAH vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
965.	CR. MISC./3909/2021 341,323,307,504,3 A.BAIL	1 BAIJNATH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
966.	CR. MISC./3910/2021 341,323,379,504,4 A.BAIL	1 ARBAZ KHAN vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH SUDHIR KUMAR TIWARY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
967.	CR. MISC./3911/2021 30A A.BAIL	1 SANJIV KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
968.	CR. MISC./3913/2021 364,120(B) A.BAIL	1 ALISH @ MD. ALIS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
969.	CR. MISC./3915/2021 188,272,273,34 A.BAIL	1 RAM BABU RAY vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
970.	CR. MISC./3918/2021 341,342,323,379,3 A.BAIL	1 PRAMOD RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
971.	CR. MISC./3919/2021 147,148,149,341,3 A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR	A.G.
972.	CR. MISC./3920/2021 498(A),302,34 A.BAIL	1 RAMDHARI SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
973.	CR. MISC./3922/2021 341,323,307,504,3 A.BAIL	1 AKALU DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
974.	CR. MISC./3925/2021 363,366,366(A) A.BAIL	1 MADHU KUMAR @ MADHU RAI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
975.	CR. MISC./3927/2021 382,302,34 A.BAIL	1 SHARWAN RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
976.	CR. MISC./3929/2021 354,354(A),354(B) A.BAIL	1 KAMLESH YADAV @ DR. KAMLESH YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
977.	CR. MISC./3930/2021 379 A.BAIL	1 GANESH SAH vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
978.	CR. MISC./3932/2021 U/S 3 Prevention A.BAIL	1 VIJAY RAM vs THE STATE OF BIHAR	RINA SINHA	A.G.
979.	CR. MISC./3933/2021 366(A),34 A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
980.	CR. MISC./3939/2021 147,341,323,504,3 A.BAIL	1 JITENDAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
981.	CR. MISC./3943/2021 272,273,34 A.BAIL	1 SHEO PRASAD RAI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
982.	CR. MISC./3944/2021 341,342,323,379,5 A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
983.	CR. MISC./3949/2021 406,420,467,468,4 A.BAIL	1 AMAN KUMAR @ PAPPU @ PAPPU KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
984.	CR. MISC./3952/2021 30(a) A.BAIL	1 VIVEK KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
985.	CR. MISC./3958/2021 341,323,307,448,5 A.BAIL	1 FULO YADAV @ FULCHAND YADAV vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
986.	CR. MISC./3959/2021 323,504,409,420,3 A.BAIL	1 SAMIM SAI @ SHAMIM SAI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
987.	CR. MISC./3961/2021 307,379,341,325,3 A.BAIL	1 SHANKAR SAO vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
988.	CR. MISC./3962/2021 341,427,384 A.BAIL	1 VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
989.	CR. MISC./3964/2021 147,148,149,341,3 A.BAIL	1 MAZID ALAM @ ABDUL MAJID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
990.	CR. MISC./3966/2021 anticipatory bail A.BAIL	1 NANDAN PRAJAPATI @ NANDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
991.	CR. MISC./3969/2021 147,149,341,323,3 A.BAIL	1 KAMLESH CHANDRABANSHI vs THE STATE OF BIHAR	RAHUL KUMAR SINGH KUMAR MRITUNJAY	A.G.
992.	CR. MISC./3971/2021 341,323,324,307,5 A.BAIL	1 RAM BABU SINGH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR MALAY KUMAR CHOUDHARY	A.G.
993.	CR. MISC./3972/2021 392 A.BAIL	1 CHANNA RAY @ CHANNA RAI @ BRAJMOHAN KUMAR @ SRIJ MOHAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.

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994.	CR. MISC./3974/2021 147,148,149,323,3 A.BAIL	1	NATHUN RAM vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
995.	CR. MISC./3977/2021 363,366(A),34 A.BAIL	1	SUNIL SAHNI AND OTHERS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
996.	CR. MISC./3982/2021 341,323,504,506,3 A.BAIL	1	VIJAY SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G. CHHOTE LAL MISHRA ARCHANA JHA
997.	CR. MISC./3983/2021 354(B),34 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
998.	CR. MISC./3984/2021 504,506,385,387,3 A.BAIL	1	RAJ KUMAR RAI vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
999.	CR. MISC./3990/2021 304(B),34 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1000.	CR. MISC./3991/2021 364,366,372,376 A.BAIL	1	RAMCHANDRA YADAV @ RAMCHANDRA GOND @ OTHERS vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
1001.	CR. MISC./3992/2021 406,409,420,467,4 A.BAIL	1	MD. NASIM @ NASIM MIYAN @ NASIM MIYAN vs THE STATE OF BIHAR	MD. VINOD KUMAR	A.G.
1002.	CR. MISC./3993/2021 409 A.BAIL	1	PAPPANNAN NAGRAJ ALIAS MR. N. PAPANAN vs THE STATE OF BIHAR	RAVI BHUSHAN	A.G.
1003.	CR. MISC./3994/2021 147,148,149,341,3 A.BAIL	1	BIBI SAKINA @ BIBI SHAKINA vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	
1004.	CR. MISC./3999/2021 323,341,498A,504, A.BAIL	1	MD. SADAB ALAM @ MD. SADAB AZAM @ DAIMAND vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G. MD. NAJMUL HODDA
1005.	CR. MISC./4921/2021 147,148,149,323,3 A.BAIL	1	ARVIND PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1006.	CR. MISC./4923/2021 ANTICIPATORY BAIL A.BAIL	1	DHANANJAY PANDEY vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G. NAFISUZZOHA MANJEET KUMAR MISHRA
1007.	CR. MISC./4925/2021 143,341,323,324,3 A.BAIL	1	RANJEET SAH @ RANJEET KUMAR SAH vs THE STATE OF BIHAR	RAVINDRA KUMAR PRAMOD KUMAR PRASAD RAJESH ROY RAMANUJ	A.G.
1008.	CR. MISC./4929/2021 498A,341,323,504, A.BAIL	1	BIKESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1009.	CR. MISC./4931/2021 406,494,498A,504, A.BAIL	1	JAI NARAYAN SAH @ LATHI SAH vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
1010.	CR. MISC./4933/2021 147,148,149,341,3 A.BAIL	1	SERAJ ALAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1011.	CR. MISC./4936/2021 341,323,354B,504, A.BAIL	1	LANGARA @ JAI PRAKASH MANJHI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
1012.	CR. MISC./4938/2021 363,366A,34 A.BAIL	1	LEELA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1013.	CR. MISC./4939/2021 30A A.BAIL	1	ASHOK SINGH @ ASHOK CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH RAM LALLAN SINGH	A.G.
1014.	CR. MISC./4940/2021 406,420 A.BAIL	1	ANAND KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1015.	CR. MISC./4944/2021 341,323,504,498A, A.BAIL	1	QAMAR TALAT vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1016.	CR. MISC./4945/2021 384,385,414,406,1 A.BAIL	1	MD SADIK KHAN @ SADIQUE KHAN vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1017.	CR. MISC./4946/2021 147,148,149,341,3 A.BAIL	1	RAJKUMAR MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. DR. SHASHI SHEKHAR KISHORE SUSHIL JHUNJHUNWALA SADANAND SAH RAJESH KUMAR RAJAK

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1018. CR. MISC./4949/2021 272,273,34 A.BAIL	1 RAVISH SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1019. CR. MISC./4950/2021 323,341,504,498A, A.BAIL	1 SANJEEV PANDEY @ SANJIV PANDE vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
1020. CR. MISC./4956/2021 341,323,447,379,3 A.BAIL	1 SUBODH YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1021. CR. MISC./4957/2021 30(A),32(3) A.BAIL	1 UMESH SINGH vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1022. CR. MISC./4959/2021 272,273,34 A.BAIL	1 NUNU THAKUR @ NUNU KUMAR THAKUR vs THE STATE OF BIHAR	SHIVENDRA LAL DAS	A.G.
1023. CR. MISC./4961/2021 304(B),201,34 A.BAIL	1 ANIRUDH MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	A.G.
1024. CR. MISC./4962/2021 147,149,341,324,3 A.BAIL	1 OM PRAKASH SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1025. CR. MISC./4963/2021 307,34 A.BAIL	1 ARUN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1026. CR. MISC./4965/2021 341,323,307,379,3 A.BAIL	1 DEEPAK YADAV vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1027. CR. MISC./4967/2021 461,379,411 A.BAIL	1 BINDESHWARI GOSWAMI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1028. CR. MISC./4972/2021 30A A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1029. CR. MISC./4977/2021 302,,34 A.BAIL	1 SANJAY YADAV @ SANJAY KUMAR vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	A.G. ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR
1030. CR. MISC./4978/2021 341,323,302,354,5 A.BAIL	1 JAIRAM MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR DAS NO.2	A.G.
1031. CR. MISC./4980/2021 information by in A.BAIL	1 SURESH RAM vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
1032. CR. MISC./4981/2021 341,323,307,302,5 A.BAIL	1 RINA DEVI vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G.
1033. CR. MISC./4982/2021 414 A.BAIL	1 ABDULLAH DEWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
1034. CR. MISC./4983/2021 30A A.BAIL	1 UMA SHANKAR SINGH vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
1035. CR. MISC./4984/2021 Anticipatory bail A.BAIL	1 MUNESARI DEVI @ BHUNESHARI DEVI vs THE STATE OF BIHAR	ARUN KUMAR BIPIN KUMAR	A.G.
1036. CR. MISC./4985/2021 409,420,34 A.BAIL	1 BASHISTHA KUWAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1037. CR. MISC./4987/2021 364,365,302,201,1 A.BAIL	1 MD. WAZIR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1038. CR. MISC./4988/2021 25(1-b)a,26,35 A.BAIL	1 MITHILESH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR	A.G.
1039. CR. MISC./4991/2021 448,341,323,504,5 A.BAIL	1 RAJESH SAH vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G.
1040. CR. MISC./4993/2021 341,323,307,354,3 A.BAIL	1 VIPIN YADAV @ VIPIN KUMAR YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1041. CR. MISC./4998/2021 304-B A.BAIL	1 ISHANT RAJ @ ISHU KUMAR vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
1042. CR. MISC./4999/2021 354B, A.BAIL	1 KISHAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BIMLESH KUMAR PANDEY
1043. CR. MISC./5000/2021 406,420,467,468,4 A.BAIL	1 ANMOL KUMAR vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE TEJ RAJ DUTTA PRASAD	A.G.
1044. CR. MISC./5001/2021 341,323,325,307,3 A.BAIL	1 RANJIT RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.



1045. CR. MISC./5003/2021 147,148,149,341,3 A.BAIL	1 AFROJ MIAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1046. CR. MISC./5007/2021 420,467,120(B) A.BAIL	1 NIKHIL @ RANJEET VERMA vs THE STATE OF BIHAR	NAVIN KUMAR	A.G.
1047. CR. MISC./5009/2021 376 A.BAIL	1 KRISHNA KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1048. CR. MISC./5011/2021 30A A.BAIL	1 PAPPU SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1049. CR. MISC./5014/2021 414 A.BAIL	1 BHOLA BIND @ SARJU BIND vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1050. CR. MISC./5016/2021 419,420 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
1051. CR. MISC./5017/2021 Anticipatory bail A.BAIL	1 RAM DAYAL PANDEY vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G.
1052. CR. MISC./5021/2021 Anticipatory Bail A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
1053. CR. MISC./5022/2021 341,323,325,447,4 A.BAIL	1 RANI DEVI vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1054. CR. MISC./5023/2021 anticipatory bail A.BAIL	1 GORAKH NATH TIWARI @ GORAKH TIWARI vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
1055. CR. MISC./5025/2021 30(a) A.BAIL	1 PRAMOD MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1056. CR. MISC./5028/2021 341,354,354(B),34 A.BAIL	1 MUKUL SINGH @MUKUL KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1057. CR. MISC./5030/2021 341,323,324,307,3 A.BAIL	1 MD. GUDDU vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1058. CR. MISC./5032/2021 anticipatory bail A.BAIL	1 CHANDAN CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1059. CR. MISC./5033/2021 a.bail A.BAIL	1 RAJU MIYAN @ RAJU ALI vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G.
1060. CR. MISC./5035/2021 363,365,420,120B, A.BAIL	1 PARMANAND SARDAR @ MALAWALA vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH MANOJ KUMAR PANDEY	A.G.
1061. CR. MISC./5036/2021 341,323,504,506,3 A.BAIL	1 MUKHTAR MIAN @ MUKHTAR ANSARI vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1062. CR. MISC./5039/2021 420,409,120B,34 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	ANURAG SAURAV	A.G.
1063. CR. MISC./5040/2021 498(A),494,323,34 A.BAIL	1 AMARJIT KUMAR @ AMARJIT KUMAR RAY vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1064. CR. MISC./5041/2021 anticipatory bail A.BAIL	1 NARESH DHINGRA @ NARESH KUMAR DHINGRA vs THE STATE OF BIHAR	SYED FIROZ RAZA	A.G.
1065. CR. MISC./5042/2021 147,148,149,341,3 A.BAIL	1 SHALIGRAM YADAV vs THE STATE OF BIHAR	DHARMESH KUMAR	A.G.
1066. CR. MISC./5046/2021 147,341,323,307,4 A.BAIL	1 MD. SALAUDDIN @ MD. SALAHUDDIN @ UDYA vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
1067. CR. MISC./5047/2021 341,323,324,307,3 A.BAIL	1 LAXMAN RAI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1068. CR. MISC./5054/2021 272,273,420 A.BAIL	1 YOGENDRA SINGH @ YOGI SINGH @ RAJAN SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G.
1069. CR. MISC./5055/2021 448,504,506,302,1 A.BAIL	1 RANJU DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G. TEJ NARAYAN SINGH PUSHPA KUMARI
1070. CR. MISC./5059/2021 anticipatory bail A.BAIL	1 JITENDRA SHARMA vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1071. CR. MISC./5062/2021 341,323,324,325,3 A.BAIL	1 MADAN SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1072. CR. MISC./5064/2021 30A A.BAIL	1 ANIL CHOUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY SHAILENDRA KUMAR BHARTI	A.G.
1073. CR. MISC./5068/2021 30A,41 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.

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1074. CR. MISC./5071/2021 147,149,341,323,3 A.BAIL	1 RAJKUMAR PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
1075. CR. MISC./5072/2021 7 A.BAIL	1 RANJEET KUMAR @ RANJEET KUMAR SAH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
1076. CR. MISC./5074/2021 A.Bail A.BAIL	1 PAPPU YADAV vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G. PRASHANT KUMAR
1077. CR. MISC./5075/2021 20,22 A.BAIL	1 ANIL RAI @ ANIL PRASAD @ ANIL KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1078. CR. MISC./5076/2021 Antiseptic bail A.BAIL	1 JUGESHWAR PRASAD @ JUGESHWAR RAI vs THE STATE OF BIHAR	NAND KISHORE PRASAD	A.G.
1079. CR. MISC./5078/2021 341,323,307,354B, A.BAIL	1 POONAM DEVI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1080. CR. MISC./5080/2021 365,302,201,34 A.BAIL	1 SHUBHAM VERMA vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
1081. CR. MISC./5085/2021 30A A.BAIL	1 ALOK SINGH @ ALOK KUMAR SINGH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1082. CR. MISC./5086/2021 420,406 A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	A.G. ANUJ KUMAR
1083. CR. MISC./5088/2021 147,149,452,323,3 A.BAIL	1 DEEPAK KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1084. CR. MISC./5090/2021 379,411,188,269,2 A.BAIL	1 RAMANAND SAH vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
1085. CR. MISC./5095/2021 366A,506,34 A.BAIL	1 JALALUDDIN MIR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1086. CR. MISC./5096/2021 341,323,506,354A, A.BAIL	1 RAKESH SINGH vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
1087. CR. MISC./5099/2021 147,148,149,323,3 A.BAIL	1 MOHAN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1088. CR. MISC./5100/2021 379,420 A.BAIL	1 KUMUD KUMAR HIRAMAN vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1089. CR. MISC./5101/2021 30(a),38(i) A.BAIL	1 BINIT KUMAR @ BINIT KUMAR CHOUDHARY vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
1090. CR. MISC./5102/2021 272,273, A.BAIL	1 DEEPAK KUMAR DEEP vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
1091. CR. MISC./5105/2021 341,323,324,307,3 A.BAIL	1 KRISHNA PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
1092. CR. MISC./5106/2021 A.BAIL A.BAIL	1 GAUTAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G.
1093. CR. MISC./5108/2021 147,148,149,341,3 A.BAIL	1 RINKI DEVI @ RINKI KUMARI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1094. CR. MISC./5110/2021 341,342,323,324,3 A.BAIL	1 LAL BABU @ MD. LAL BABU vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G.
1095. CR. MISC./5111/2021 147,148,341,323,3 A.BAIL	1 PRAMOD YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1096. CR. MISC./5112/2021 504,303,385,147,1 A.BAIL	1 PAPPU DUBEY vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	A.G.
1097. CR. MISC./5113/2021 147,148,149,447,3 A.BAIL	1 AMIT KUMAR @ AMIT KUMAR GUPTA @ AMIT KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
1098. CR. MISC./5115/2021 341,323,379,308,4 A.BAIL	1 RAJESHWAR DAS @ RAJESHWAR MOCHI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	A.G.
1099. CR. MISC./5116/2021 304B/34 A.BAIL	1 JULI DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
1100. CR. MISC./5117/2021 anticipatory bail A.BAIL	1 PRAVIN KUMAR @ MINTU RAY vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. MANISH CHANDRA GANDHI

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1101. CR. MISC./5119/2021 304b,201,34 A.BAIL	1 SMT. KALUNI DEVI vs THE STATE OF BIHAR	SUCHETA YADAV	A.G.
1102. CR. MISC./5123/2021 a.bail A.BAIL	1 DILIP KUMAR SINGH @ DILIP SINGH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1103. CR. MISC./5126/2021 272,273 A.BAIL	1 DHARMENDRA KUMAR @ DHARMA @ DHARMENDRA KUMAR SAH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1104. CR. MISC./5129/2021 498a A.BAIL	1 RANJESH KUMAR @ RANJESH KUMAR SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G. SATYA PRAKASH
1105. CR. MISC./6013/2021 147,149,353,323,3 A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
1106. CR. MISC./6017/2021 30(a) A.BAIL	1 AKHILESH KUMAR @ AKHILESH KUMAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
1107. CR. MISC./6018/2021 30A A.BAIL	1 RAMJANAM CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1108. CR. MISC./6022/2021 anticipatory bail A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY	A.G.
1109. CR. MISC./6023/2021 272,273,34 A.BAIL	1 LALITA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1110. CR. MISC./6027/2021 420, A.BAIL	1 HEMANTI DEVI vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.
1111. CR. MISC./6032/2021 anticipatory bail A.BAIL	1 RAJ KISHORE BHAGAT @ PAPPU BHAGAT vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
1112. CR. MISC./6033/2021 anticipatory bail A.BAIL	1 MATHUR BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1113. CR. MISC./6035/2021 30A A.BAIL	1 VIKASH DAS @ VIKASH KUMAR DAS vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1114. CR. MISC./6040/2021 302,304B,120B,34 A.BAIL	1 GANESH SAH @ GANESH KUMAR SAH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1115. CR. MISC./6042/2021 8,20B,II,C,27A A.BAIL	1 VINOD SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1116. CR. MISC./6045/2021 302,34 A.BAIL	1 KUMAR PRADEEP SINGH @ PRADEEP KUMAR SINGH @ PRADEEP SINGH vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1117. CR. MISC./6046/2021 30A,41 A.BAIL	1 PAPPU KUMAR @ PAPPU YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1118. CR. MISC./6048/2021 406,420,34 A.BAIL	1 AJIT KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
1119. CR. MISC./6049/2021 341,323,504,506,4 A.BAIL	1 AVAY KUMAR RANJAN @ GUDDU vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G. SHAKTI SUMAN KUMAR RAJESH RANJAN ATUL SHANKAR MARIA NAZIR
1120. CR. MISC./6053/2021 323,341,379,498A, A.BAIL	1 SHAMSHAD GADDI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1121. CR. MISC./6054/2021 147,148,149,341,3 A.BAIL	1 TRIPURARI KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1122. CR. MISC./6056/2021 399,402,414, A.BAIL	1 RAJA YADAV @ RAJ KUMAR YADAV @ RAJA KUMAR YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.

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1123. CR. MISC./6062/2021 anticipatory bail A.BAIL	1 JAYNANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1124. CR. MISC./6067/2021 363,364,34 A.BAIL	1 MD. LALO @ MD. MUBARAK vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1125. CR. MISC./6069/2021 363,366(A),34 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1126. CR. MISC./6070/2021 406,420 A.BAIL	1 MD SHAHID@SHAHID ANSARI@ABDUL SHAHID vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
1127. CR. MISC./6072/2021 147,149,341,323,3 A.BAIL	1 AMAR NATH vs THE STATE OF BIHAR	RASHID IZHAR	A.G.
1128. CR. MISC./6073/2021 147,149,447,448,3 A.BAIL	1 KESAV BALA vs THE STATE OF BIHAR	MANISH KUMAR	A.G.
1129. CR. MISC./6074/2021 147,149,341,323,3 A.BAIL	1 KESHAV LAL BISHWAS @ KESHAV BISHWAS vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY	A.G.
1130. CR. MISC./6075/2021 147,341,323,307 A.BAIL	1 SANJAY SAH @ SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	SANJEEV KUMAR SHASHI KUMAR RAVI KUMAR	A.G. ASHOK KUMAR PANDEY
1131. CR. MISC./6077/2021 304B A.BAIL	1 INDU DEVI @ BINDU DEVI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G. MUKESH KUMAR SINGH
1132. CR. MISC./6079/2021 307,120B,34 A.BAIL	1 PRAMOD YADAV vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1133. CR. MISC./6080/2021 366A,120B,34 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1134. CR. MISC./6081/2021 341,323,504,302,3 A.BAIL	1 SHARDA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. ARJUN PRASAD MANOJ KUMAR
1135. CR. MISC./6085/2021 30(a),36 A.BAIL	1 SHATRUGHAN RAI @ SHATRUDHAN vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1136. CR. MISC./6086/2021 302,120B,34 A.BAIL	1 KRISHNA PRASAD @ KRISHNA SAH vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
1137. CR. MISC./6087/2021 363,366 A.BAIL	1 ANIL RAM @ ANIL KUMAR vs THE STATE OF BIHAR	APURV HARSH SUJIT KUMAR	A.G. LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR
1138. CR. MISC./6089/2021 147,149,448,341,3 A.BAIL	1 PAIRU CHAUDHARY vs THE STATE OF BIHAR	RINA SINHA	A.G. RAJ BALLABH SINGH
1139. CR. MISC./6096/2021 anticipatory bail A.BAIL	1 RAJNEESH SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1140. CR. MISC./6097/2021 30(a) A.BAIL	1 MURARI RAM vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1141. CR. MISC./6098/2021 307,34 A.BAIL	1 VIKASH TIWARY @ VIKASH KUMAR TIWARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1142. CR. MISC./6099/2021 302,120B A.BAIL	1 MANOJ SINGH YADAV @ MAUJI @ MANOJ YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G.
1143. CR. MISC./6100/2021 anticipatory bail A.BAIL	1 RUKA DEVI @ RUPA DEVI vs THE STATE OF BIHAR	BHARAT LAL	A.G. RAJESH KUMAR SINHA
1144. CR. MISC./6103/2021 147,148,149,341,3 A.BAIL	1 GORELAL KEWAT vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1145. CR. MISC./6106/2021 147,149,323,324,3 A.BAIL	1 KHURSHID @ MD. KHURSHID vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. DINESH JHA
1146. CR. MISC./6110/2021 420,406,409,120(B A.BAIL	1 BHAVESH KUMAR KHAN vs THE STATE OF BIHAR	BISHWESHVAR RAM	A.G.
1147. CR. MISC./6111/2021 30(a),32(ii),34(i) A.BAIL	1 SONU PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY RINA SINHA	A.G.
1148. CR. MISC./6112/2021 365 A.BAIL	1 SATISH KUMAR ROY @ DON vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1149. CR. MISC./6113/2021 30A A.BAIL	1 MURARI YADAV @ MURARI KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1150. CR. MISC./6114/2021 323,324,341,307,3 A.BAIL	1 HEWANTI DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.

1151. CR. MISC./6119/2021 30(a) A.BAIL	1	AJAY CHAUDHARY @ ANAY KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G.
1152. CR. MISC./6121/2021 30A A.BAIL	1	KRISHNA CHAUDHARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. A.G. SINGH
1153. CR. MISC./6124/2021 465,420,467,468,1 A.BAIL	1	SMT. SHARMILA DEVI vs THE STATE OF BIHAR	NITYANAND A.G.
1154. CR. MISC./6125/2021 420,467,468,120B, A.BAIL	1	BABITA DEVI @ JAGO DEVI vs THE STATE OF BIHAR	INDRAJIT KUMAR A.G.
1155. CR. MISC./6129/2021 302,201,34 A.BAIL	1	SANJEETA DEVI @ SAJITA DEVI vs THE STATE OF BIHAR	RAM SUMIRAN RAI A.G. ANITA KUMARI
1156. CR. MISC./6131/2021 147,148,149,341,3 A.BAIL	1	KASHI KUMAR @ PRINCE KUMAR vs THE STATE OF BIHAR	RAVI RANJAN A.G.
1157. CR. MISC./6134/2021 8,20(b)(ii)(c),25 A.BAIL	1	BABLU KUMAR @ BABLU SINGH vs THE UNION OF INDIA THOROUGH THE DIRECTOR, NARCOTIC CONTROL BUREAU, PATNA	GAJENDRA KUMAR K.N. SINGH(AD.S.G.) SINGH MANISH KUMAR NO2
1158. CR. MISC./6137/2021 Prayer for antici A.BAIL	1	MAHENDRA SAHNI vs THE STATE OF BIHAR	SAMRENDRA KUMAR A.G. JHA DHANANJAY KUMAR SINGH
1159. CR. MISC./6141/2021 147,148,149,341,3 A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	BHOLA KUMAR A.G.
1160. CR. MISC./6143/2021 461,379,411,216 A.BAIL	1	GUDDU GUPTA @ GUDDU KUMAR vs THE STATE OF BIHAR	PRABHAT RANJAN A.G. SINGH
1161. CR. MISC./6148/2021 406,379,420 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA A.G.
1162. CR. MISC./6149/2021 30A,C A.BAIL	1	KARU CHAUDHARY vs THE STATE OF BIHAR	PRAVEEN KUMAR A.G. UDAY PRATAP SINGH
1163. CR. MISC./6150/2021 147,148,149,341,3 A.BAIL	1	RAMJEET KUMAR @ MAINE MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
1164. CR. MISC./6158/2021 30(a) A.BAIL	1	MONU KUMAR YADAV ALIAS MONU KUMAR vs THE STATE OF BIHAR	MD. HUSSAMUDDIN A.G. AZAD
1165. CR. MISC./6159/2021 307,386,34 A.BAIL	1	BIDIO YADAV @ MUKESH YADAV vs THE STATE OF BIHAR	NARENDRA KUMAR A.G. SINGH
1166. CR. MISC./6163/2021 498A,341,342,323 A.BAIL	1	RAKESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA A.G. VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1167. CR. MISC./6164/2021 30(a) A.BAIL	1	SANJAY KUMAR @ SANJAY SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR A.G.
1168. CR. MISC./6165/2021 498-A A.BAIL	1	SAURABH KUMAR vs THE STATE OF BIHAR	RAM NARESH RAY A.G. VINOD GAUTAM RAJEEV RANJAN
1169. CR. MISC./6166/2021 PETITIONER APPREH A.BAIL	1	BINOD PASWAN vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA A.G. NIRAJ KUMAR
1170. CR. MISC./6167/2021 341,323,379,307,5 A.BAIL	1	LALLU RAUT @ LALOO RAUT AND OTHERS vs THE STATE OF BIHAR	AMARESH KUMAR A.G.
1171. CR. MISC./6168/2021 414,34 A.BAIL	1	LAKHINDRA RAI @ LAKHINDRA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR A.G.
1172. CR. MISC./6169/2021 341,323,324,307,5 A.BAIL	1	SHAMSA KHATUN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G.
1173. CR. MISC./6171/2021 30(a) A.BAIL	1	S.P. SINGH @ SAKINDRA PRASAD SINGH vs THE STATE OF BIHAR	RAVI NANDAN A.G.
1174. CR. MISC./6173/2021 420,467,468 A.BAIL	1	SUNITA KUMARI vs THE STATE OF BIHAR	PRASHANT KUMAR A.G.
1175. CR. MISC./6174/2021 272,273,34 A.BAIL	1	ARVIND PASWAN vs THE STATE OF BIHAR	MD. FAHIMUDDIN A.G.
1176. CR. MISC./6177/2021 341,323,324,307,3 A.BAIL	1	VACHAN PASWAN@BECHAN PASWAN vs THE STATE OF BIHAR	KRISHNA KUMAR A.G. YADAV

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1177. CR. MISC./6179/2021 147,148,149,341,3 A.BAIL	1	GOLU KUMAR @ PRADUMAN KUMAR @ PARDUMAN KUMAR @ BODUMAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G.
1178. CR. MISC./6180/2021 147,148,149,341,3 A.BAIL	1	KAMESHWAR YADAV vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR AJEET KUMAR MARIA NAZIR	A.G.
1179. CR. MISC./6183/2021 376,511, A.BAIL	1	RADHA DEVI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1180. CR. MISC./6184/2021 30(a),45 A.BAIL	1	CHANDAN SAO @ CHANDAN KUMAR vs THE STATE OF BIHAR	ASHUTOSH SINGH VINOD KUMAR	A.G.
1181. CR. MISC./6185/2021 363,365, A.BAIL	1	SUDHIR KUMAR THAKUR @ SUDHIR KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1182. CR. MISC./6189/2021 379,356,34 A.BAIL	1	AWADHESH YADAV @ AWADHESH SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1183. CR. MISC./6191/2021 341,307,34 A.BAIL	1	AJIT SINGH vs THE STATE OF BIHAR	BINOD JEE VERMA JHA VIKRAM	A.G.
1184. CR. MISC./6194/2021 17,148,149,323,32 A.BAIL	1	TEJO YADAV vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1185. CR. MISC./6196/2021 30-A A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA	A.G.
1186. CR. MISC./6199/2021 30-A,41 A.BAIL	1	ANMOL KUMAR @ ANMOL ANAND vs THE STATE OF BIHAR	KUMAR RAVISH	A.G.
1187. CR. MISC./6200/2021 7 A.BAIL	1	SAKALDEO PRASAD YADAV vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
1188. CR. MISC./6203/2021 363,366A A.BAIL	1	DULARI DEVI vs THE STATE OF BIHAR	SUDHANSHU SHEKHAR	A.G.
1189. CR. MISC./6204/2021 498(A),379 A.BAIL	1	RAVI RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1190. CR. MISC./6205/2021 341,323,324,307,4 A.BAIL	1	AZAD ALAM vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1191. CR. MISC./6210/2021 272,273, A.BAIL	1	PREM KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
1192. CR. MISC./6214/2021 147,148,343,323,3 A.BAIL	1	RAM NARESH RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. BELA SINGH RAJEEV RANJAN
1193. CR. MISC./6216/2021 302,147,148,149,3 A.BAIL	1	RAHUL PRASAD @ RAHUL KUMAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G.
1194. CR. MISC./6217/2021 30(a) A.BAIL	1	AJAY KUMAR CHAUDHARY @ AJAY KUMAR vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
1195. CR. MISC./6219/2021 307 A.BAIL	1	ANIL @ ABHAY TANTO vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1196. CR. MISC./6223/2021 399,402,414,120(B A.BAIL	1	ANIKET KUMAR @ ANKIT KUMAR @ ANKIT vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
1197. CR. MISC./6225/2021 30A A.BAIL	1	BIRENDRA SINGH vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
1198. CR. MISC./6228/2021 147,148,149,341,3 A.BAIL	1	SUDHIR YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1199. CR. MISC./6229/2021 false implication A.BAIL	1	ZIYAUL ANSARI vs THE STATE OF BIHAR	NACHIKETA JHA BIRENDRA KUMAR SINGH	A.G.
1200. CR. MISC./6230/2021 30,30(a) A.BAIL	1	MANOJ KUMAR RAI @ BHIKHARI RAI @ MANOJ KUMRA vs THE STATE OF BIHAR	DR. MANOJ KUMAR SWEETY SINHA	A.G.
1201. CR. MISC./6231/2021 272,273,399,402 A.BAIL	1	SHAMBHU RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1202. CR. MISC./6234/2021 467,468,471,420,1 A.BAIL	1	PUNAM KUMARI vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1203. CR. MISC./6235/2021 30-A,41-1,2 A.BAIL	1	SANJAY KUMAR CHOUDHARY vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.

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1204. CR. MISC./6236/2021 341,376,420,504,5 A.BAIL	1 RUPESH KUMAR PANDEY vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR MADHAV RAJ	A.G.
1205. CR. MISC./7183/2021 30(a),37(c) A.BAIL	1 JAMALU DOM vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1206. CR. MISC./7188/2021 147,148,149,341,3 A.BAIL	1 RAM ISHWAR YADAV @ RAMESHWAR YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G. SUNIL KUMAR PANKAJ KUMAR
1207. CR. MISC./7189/2021 366(A),504,506,34 A.BAIL	1 BASANTI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
1208. CR. MISC./7193/2021 30(a) A.BAIL	1 JITENDRA CHAUDHARY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1209. CR. MISC./7196/2021 cr misc A.BAIL	1 RAVI RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1210. CR. MISC./7197/2021 138 A.BAIL	1 MD.SADDIK @ MD.SADIQUE vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1211. CR. MISC./7198/2021 272,273 A.BAIL	1 ASHOK MAHTO vs THE STATE OF BIHAR	MD. HARUN QUARESHI DR. ABDUS SHAKOOR	A.G.
1212. CR. MISC./7205/2021 414 A.BAIL	1 SHATRUDHAN RAI @ BUDHAN RAI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
1213. CR. MISC./7207/2021 323,341,354(B),37 A.BAIL	1 LAL SAHEB PATEL @ LAL SAHAB PATEL vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.
1214. CR. MISC./7208/2021 498(A),364,34 A.BAIL	1 SALEHA @ SALEHA KHATUN @ SHALEHA vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	A.G.
1215. CR. MISC./7211/2021 304(B),34 A.BAIL	1 KHILAFAT @ KHILAPAT vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G.
1216. CR. MISC./7212/2021 414 A.BAIL	1 SONU KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G.
1217. CR. MISC./7213/2021 ANTICIPATORY BAIL A.BAIL	1 SANTLAL KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	A.G.
1218. CR. MISC./7218/2021 30(a),41(1) A.BAIL	1 PUKAR RAI vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
1219. CR. MISC./7219/2021 341,323,324,307,3 A.BAIL	1 NEERAJ KUMAR @ NEERAJ KUMAR KUSHWAHA vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
1220. CR. MISC./7220/2021 147,148,186,188,3 A.BAIL	1 PAPPU TANTI @ PAPPU KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
1221. CR. MISC./7223/2021 272,273,414,34 A.BAIL	1 DHANANJAY KUMAR @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1222. CR. MISC./7225/2021 304(B),120(B),34 A.BAIL	1 LAL BABU MAHTO vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
1223. CR. MISC./7227/2021 147,148,149,341,3 A.BAIL	1 VAKIL PRASAD @ VAKIL KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1224. CR. MISC./7230/2021 147,149,341,323,3 A.BAIL	1 RAM BHAJAN PASWAN vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1225. CR. MISC./7234/2021 Anticipatory bail A.BAIL	1 VIRRENDRA KUMAR MAHTO @ BIRENDRA MAHTO vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	A.G. RAM NARAYAN MAHTO
1226. CR. MISC./7236/2021 341,342,307,302,3 A.BAIL	1 CHANDAN KUMAR @ CHANDAN KUMAR GOIT vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	A.G.
1227. CR. MISC./7237/2021 272,273,414 A.BAIL	1 JITENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH	A.G.
1228. CR. MISC./7238/2021 147,148,323,307 A.BAIL	1 VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	A.G.
1229. CR. MISC./7239/2021 272,273 A.BAIL	1 SANJEEV KUMAR THAKUR vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ ANUJ KUMAR	A.G.
1230. CR. MISC./7240/2021 395 A.BAIL	1 MITHILESH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.

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1231. CR. MISC./7241/2021 366A,34 A.BAIL	1 RAMBHA DEVI vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1232. CR. MISC./7247/2021 498(A) A.BAIL	1 PREM SHANKAR @ PREM SHANKAR RAM vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR	A.G.
1233. CR. MISC./7248/2021 341,323,354B,379, A.BAIL	1 DILIP CHAUDHARY vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1234. CR. MISC./7249/2021 147,148,149,341,3 A.BAIL	1 GUDUL DEVI @ POOJA DEVI vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
1235. CR. MISC./7250/2021 448,341,342,323,5 A.BAIL	1 REKHA MODI vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1236. CR. MISC./7251/2021 Anticipatory bail A.BAIL	1 SHRAWAN MUKHIYA vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G. VIJAYESHWAR PRASAD SAHVIND KUMAR SHARMA SHYAM SUNDER PANDEY
1237. CR. MISC./7253/2021 272,273,34 A.BAIL	1 RAM BABU CHAUDHARY vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1238. CR. MISC./7254/2021 341,323,324,307,3 A.BAIL	1 NIPPU KUMAR @ NIKU MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
1239. CR. MISC./7255/2021 409,420,467,468,1 A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1240. CR. MISC./7257/2021 147,148,149,341,3 A.BAIL	1 RIJWAN FIRDAUS vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	A.G.
1241. CR. MISC./7259/2021 302,34 A.BAIL	1 SHAMBHU SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA MADHAV RAJ	A.G.
1242. CR. MISC./7261/2021 30A A.BAIL	1 AKHILESH KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
1243. CR. MISC./7263/2021 363,366A,34 A.BAIL	1 SURAJ SAH vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1244. CR. MISC./7264/2021 30A A.BAIL	1 SUNIL KUMAR YADAV @ BAHADUR YADAV @ SUNIL KUMAR vs THE STATE OF BIHAR	HARSH ANUJ RAVI ROHIT	A.G.
1245. CR. MISC./7266/2021 304-B,34 A.BAIL	1 BHUSIYA BIBI @ ABIRAN BIBI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1246. CR. MISC./7267/2021 272,273 A.BAIL	1 RAJIV KUMAR SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1247. CR. MISC./7268/2021 341,323,324,379,3 A.BAIL	1 PAMMI DEVI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1248. CR. MISC./7271/2021 20,22,23 A.BAIL	1 TRIBHUWAN KUMAR @ TRIBHUWAN RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
1249. CR. MISC./7273/2021 341,323,326A,307, A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1250. CR. MISC./7276/2021 341,323,307,504,5 A.BAIL	1 RAJENDRA YADAV vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
1251. CR. MISC./7277/2021 30(a) A.BAIL	1 VINOD RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1252. CR. MISC./7279/2021 304(B),34 A.BAIL	1 RUPA @ RUPA KUMARI vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	A.G.
1253. CR. MISC./7280/2021 25(1-B)A,26,35 A.BAIL	1 AMAN SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
1254. CR. MISC./7281/2021 341,323,307,379,5 A.BAIL	1 WAKIL SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1255. CR. MISC./7283/2021 328,302,34 A.BAIL	1 BRAJNANDAN RAI vs THE STATE OF BIHAR	SHIV KUMAR	A.G. PRANAYA SHANKER SINHA



1256. CR. MISC./7284/2021 323,341,406,420,4 A.BAIL	1 UMESH KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR RAJESH KUMAR SINGH	A.G. JAGJIT ROSHAN RAKESH ROSHAN SINGH
1257. CR. MISC./7285/2021 30A A.BAIL	1 MOTI LAL MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1258. CR. MISC./7286/2021 304-B,201,34 A.BAIL	1 SEEMA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G.
1259. CR. MISC./7288/2021 30A A.BAIL	1 PRINCE RAY @ PRINCE KUMAR SINGH @ PRINCE SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1260. CR. MISC./7289/2021 458,380,354(B),50 A.BAIL	1 BHEEM PASWAN vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH BRIJ MOHAN KUMAR SINGH	A.G.
1261. CR. MISC./7290/2021 376-D A.BAIL	1 RAJNISH @ LALU KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
1262. CR. MISC./7292/2021 448,341,323,379,3 A.BAIL	1 MD. SHAHID KHAN vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
1263. CR. MISC./7294/2021 406,420,467,468,1 A.BAIL	1 SUNITA KUMARI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
1264. CR. MISC./7296/2021 341,323,354B,379, A.BAIL	1 MD.HASIM @ HASIM vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	A.G.
1265. CR. MISC./7297/2021 341,323,308,504,5 A.BAIL	1 BIKA YADAV @ RAJESH YADAV @ RAJESH KUMAR YADAV @ LALI YADAV vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G.
1266. CR. MISC./7298/2021 U/S 51(B) NDMA AC A.BAIL	1 DEEPAK TIWARI vs THE STATE OF BIHAR	ANAND VARDHAN USHA BASANT	A.G.
1267. CR. MISC./7299/2021 apprehension of a A.BAIL	1 SURESH RAI @ SURENDRA RAI vs THE STATE OF BIHAR	NITYANAND	A.G.
1268. CR. MISC./7301/2021 7 A.BAIL	1 MD. SAIMUL HAQUE vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
1269. CR. MISC./7302/2021 341,323,307,354,5 A.BAIL	1 CHANDRIKA YADAV @ KRANTI YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1270. CR. MISC./7303/2021 420,406,409 A.BAIL	1 SUMIT CHAKHAIYAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1271. CR. MISC./7304/2021 341,147,149,323,3 A.BAIL	1 LAKSHAN SHARMA @ LAKSHMAN SHARMA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1272. CR. MISC./7309/2021 272,273 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1273. CR. MISC./7310/2021 304(B),34 A.BAIL	1 JAIMALA DEVI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1274. CR. MISC./7312/2021 147,148,149,341,3 A.BAIL	1 MD. KASIM vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1275. CR. MISC./7315/2021 147,149,341,323,3 A.BAIL	1 ZAFIR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1276. CR. MISC./7323/2021 30(a),32(ii),34(i) A.BAIL	1 SAROJ RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1277. CR. MISC./7331/2021 498-A,34 A.BAIL	1 DINANATH YADAV vs THE STATE OF BIHAR	JAY RAM PRASAD VAGISHA PRAGYA VACAKNAVI	A.G. KRIPA NAND JHA
1278. CR. MISC./7332/2021 30(a),41 A.BAIL	1 PAWAN PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1279. CR. MISC./7333/2021 30,A A.BAIL	1 SANJAY KUSHWAHA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1280. CR. MISC./7336/2021 147,148,149,342,3 A.BAIL	1 KAMATA YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1281. CR. MISC./7338/2021 30(a) A.BAIL	1 DINESH RAY vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1282. CR. MISC./7340/2021 144,354,494, A.BAIL	1 MITHU SAH vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
1283. CR. MISC./7342/2021 147,149,341,323,3 A.BAIL	1 AJAY YADAV vs THE STATE OF BIHA	AJAY KUMAR SINHA	A.G.

1284. CR. MISC./7343/2021 anticipatory bail A.BAIL	1 BINNI KUMARI vs THE STATE OF BIHAR	KRISHNA MOHAN MISHRA PRASOON KUMAR	A.G.
1285. CR. MISC./7355/2021 341,323,504,506,3 A.BAIL	1 MAUJI SAW vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1286. CR. MISC./7357/2021 30-A,37-C A.BAIL	1 PAPPU SAHNI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
1287. CR. MISC./7360/2021 30A A.BAIL	1 PINTU YADAV @ MUNESH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1288. CR. MISC./7363/2021 341,323,324,307,3 A.BAIL	1 SHANKAR MAHTO vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1289. CR. MISC./7374/2021 323,406,498(A),34 A.BAIL	1 MUKESH SAHNI vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G. AJAY KUMAR SINGH AMIT KASHYAP
1290. CR. MISC./7377/2021 498(A),341,323,50 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR	A.G. RAJ KISHOR PRASAD
1291. CR. MISC./7379/2021 366(A),363 A.BAIL	1 RAJU KUMAR @ RAJU DAS vs THE STATE OF BIHAR	ANJU JHA BHAVENDRA JHA	A.G.
1292. CR. MISC./7380/2021 304(B),34 A.BAIL	1 SUKHARI MIYAN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. DINESH JHA
1293. CR. MISC./7381/2021 anticipatory bail A.BAIL	1 SUDARSHAN RAM @ SUDARSHAN DAS vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1294. CR. MISC./7383/2021 147,148,149,188,3 A.BAIL	1 MD. NAUSHAD vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1295. CR. MISC./7386/2021 420,467,468,471,1 A.BAIL	1 ARCHANA KUMARI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
1296. CR. MISC./7388/2021 498(A),307,378,40 A.BAIL	1 RAMESH KUMAR @ RAMESH MAHATO vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1297. CR. MISC./7389/2021 498(A),323,341,30 A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1298. CR. MISC./7391/2021 379,406,420 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1299. CR. MISC./7393/2021 bail A.BAIL	1 JITENDRA YADAV @ JITENDRA SINGH vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	A.G.
1300. CR. MISC./7396/2021 147,148,149,323,3 A.BAIL	1 BIJLI PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR UDAY CHAND PRASAD	A.G.
1301. CR. MISC./7397/2021 498(A),323,307,40 A.BAIL	1 SURAJ PASWAN @ SURAJ KUMAR PASWAN vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
1302. CR. MISC./7398/2021 341,323,324,325,3 A.BAIL	1 PANKAJ RAI vs THE STATE OF BIHAR	SANJAY SINGH	A.G.
1303. CR. MISC./7399/2021 341,323,307,379,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1304. CR. MISC./7401/2021 341,323,324,307,3 A.BAIL	1 NIRMALA DEVI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
1305. CR. MISC./8388/2021 341,323,498(A),36 A.BAIL	1 MD. JAMAL vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	A.G.
1306. CR. MISC./8389/2021 147,341,337,353,5 A.BAIL	1 RAJU NUT vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1307. CR. MISC./8395/2021 420,467,468,471,1 A.BAIL	1 GANESH PRASAD SAH vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA, BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
1308. CR. MISC./8397/2021 For extort money A.BAIL	1 HASINA KHATOON vs THE STATE OF BIHAR	JAVED ASLAM DEWIKA RANI	A.G.
1309. CR. MISC./8406/2021 30(A) A.BAIL	1 MITHELESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1310. CR. MISC./8407/2021 Anticipatory Bail A.BAIL	1 SUJEET KUMAR @ SUCHIT KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1311. CR. MISC./8408/2021 414,467,468,471 A.BAIL	1 RAJ KUMAR SAH vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G.

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1312. CR. MISC./8410/2021 272,273,34 A.BAIL	1 VIJAY PRASAD YADAV @ VIJAY YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
1313. CR. MISC./8413/2021 341,323,354,307,3 A.BAIL	1 UMA SHANKER SINGH vs THE STATE OF BIHAR	RAMADHAR SHEKHAR POONAM KUMARI	A.G.
1314. CR. MISC./8418/2021 30(a) A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
1315. CR. MISC./8419/2021 147,148,149,341,3 A.BAIL	1 AJAY KUMAR RAM @ AJAY KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1316. CR. MISC./8420/2021 30(a) A.BAIL	1 ASHOK CHAUDHARY vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1317. CR. MISC./8422/2021 420,467,468,471,4 A.BAIL	1 AWADHESH YADAV @ AWADHESH KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G.
1318. CR. MISC./8425/2021 376,504,506,34 A.BAIL	1 HOPAN MAI TUDU @ HOPAN MAI TUDDU @ HOPANMAI TUDU vs THE STATE OF BIHAR	SANJAY KUMAR MANDAL KAMLESH KUMAR PATHAK	A.G.
1319. CR. MISC./8430/2021 272,273,120B A.BAIL	1 RNAJIT YADAV @ RANJIT KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1320. CR. MISC./8432/2021 30A,30G A.BAIL	1 CHANDRASHEKHAR RAI @ CHANDRASHEKHAR KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1321. CR. MISC./8433/2021 120B A.BAIL	1 GAUTAM PASWAN vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
1322. CR. MISC./8434/2021 147,148,149,341,3 A.BAIL	1 SERAZUDDIN ANSARI @ MD SERAZUDDIN MANSURI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1323. CR. MISC./8440/2021 272,273,34 A.BAIL	1 ANIL MAHTO @ BARKA vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	A.G.
1324. CR. MISC./8445/2021 25(1-B)A,26,35 A.BAIL	1 RANJEET DAS @ CHHOTU RAM vs THE STATE OF BIHAR	ARVIND KUMAR SINHA ASHOK KUMAR RAJAN DIVYANSHU	A.G.
1325. CR. MISC./8446/2021 25(1-B)A A.BAIL	1 DHANBABU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1326. CR. MISC./8447/2021 anticipatory bail A.BAIL	1 HIRA LAL SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1327. CR. MISC./8453/2021 147,148,149,341,3 A.BAIL	1 ARUN KUMAR @ ARUN SAH @ TAYAGI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1328. CR. MISC./8455/2021 304 A.BAIL	1 SANJAY KUMAR @ SANGAM KUMAR vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR	A.G.
1329. CR. MISC./8459/2021 147,148,149,341,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1330. CR. MISC./8463/2021 147,149,341,323,5 A.BAIL	1 SANGEETA DEVI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1331. CR. MISC./8464/2021 302,120B A.BAIL	1 SHIV SHANKAR RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY RAM BABU RAI	A.G.
1332. CR. MISC./8465/2021 304(B),34 A.BAIL	1 VIJAY PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. BINOD KUMAR SINHA ASHOK KUMAR
1333. CR. MISC./8466/2021 30(a) A.BAIL	1 VIJAY RAI @ VIJAY KUMAR vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA	A.G.
1334. CR. MISC./8467/2021 376,328,313,506,3 A.BAIL	1 NIRAJ KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1335. CR. MISC./8468/2021 304(B),34 A.BAIL	1 RAVI RAM vs THE STATE OF BIHAR	CHANDRA KANT DHIRENDRA KUMAR	A.G.
1336. CR. MISC./8469/2021 448,341,323,379,3 A.BAIL	1 RUPESH KUMAR @ PRANAV vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.

1337. CR. MISC./8470/2021 356,379,392 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	SHRI NANDAN PRASAD SINGH PRAKRITITA SHARMA	A.G.
1338. CR. MISC./8471/2021 498A,494 A.BAIL	1 ROHIT KUMAR BHUIYA @ ROHIT BHUIYA vs THE STATE OF BIHAR	ASHOK KUMAR FAIZ NASEEM	A.G.
1339. CR. MISC./8472/2021 30A A.BAIL	1 ANWARUL HAQUE @ ANARUL HAQUE vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1340. CR. MISC./8474/2021 341,323,324,307,3 A.BAIL	1 ENGAL MAHTO vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
1341. CR. MISC./8476/2021 447,448,341,323,3 A.BAIL	1 NARESH SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. VINOD KUMAR
1342. CR. MISC./8477/2021 406,504, A.BAIL	1 DHANANJAY CHOUDHARY @ DHANANJAY PRASAD CHOUDHARY vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
1343. CR. MISC./8478/2021 bail A.BAIL	1 RAVI RAI @ RAVI KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
1344. CR. MISC./8479/2021 147,148,149,341,3 A.BAIL	1 UDAY SINGH @ UDAY KUMAR vs THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	A.G.
1345. CR. MISC./8480/2021 Anticipatory bail A.BAIL	1 ADITYA BHATT vs THE STATE OF BIHAR	BASHISHTHA NARAYAN MISHRA	A.G.
1346. CR. MISC./8483/2021 498-A,323,504,34 A.BAIL	1 MD. MUNNA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
1347. CR. MISC./8485/2021 30A A.BAIL	1 RUPESH MAHATO vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
1348. CR. MISC./8486/2021 ANTICIPATORY BAIL A.BAIL	1 SHYAM RAJ SINGH vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	A.G. AJAY KUMAR TIWARI
1349. CR. MISC./8487/2021 302,201,34 A.BAIL	1 NARESH YADAV @ MANJHI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1350. CR. MISC./8490/2021 30A A.BAIL	1 SANTOSH MUKHIYA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1351. CR. MISC./8495/2021 341,323,324,307,5 A.BAIL	1 MD. MUSTAQ vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G.
1352. CR. MISC./8496/2021 147,148,341,323,3 A.BAIL	1 SHYAM BABU SINGH @ SHYAM BABU LAL vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
1353. CR. MISC./8498/2021 399,402 A.BAIL	1 MURLI THAKUR @ ARYAN RAJ vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
1354. CR. MISC./8504/2021 341,342,323,324,3 A.BAIL	1 RANJIT BIND @ RAJEET KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
1355. CR. MISC./8506/2021 414 A.BAIL	1 SURESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1356. CR. MISC./8507/2021 414,34 A.BAIL	1 SONU PATEL @ VIKASH PATEL vs THE STATE OF BIHAR	DILIP KUMAR ROY PRAMOD KUMAR	A.G.
1357. CR. MISC./8508/2021 a.bail A.BAIL	1 DILIP SINGH vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1358. CR. MISC./8513/2021 30(a) A.BAIL	1 DHIRENDRA MAHTO @ DHAMENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1359. CR. MISC./8514/2021 apprehension of a A.BAIL	1 MD. KHALID vs THE STATE OF BIHAR THROUGH VIGILANCE DEPTT., GOVT. OF BIHAR, PATNA.	DEEPAK KUMAR	A.G.
1360. CR. MISC./8515/2021 354(D),509,504,50 A.BAIL	1 SHUBHAM JHA @ SATYANAND vs THE STATE OF BIHAR	BAL KRISHNA MISHRA BIDHAN CHANDRA JHA	A.G.
1361. CR. MISC./8518/2021 269,270,188,353 A.BAIL	1 DR. KRISHNA PRASAD @ JAY KRISHANA PRASAD vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	A.G.

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1362. CR. MISC./8519/2021 apprehension of a A.BAIL	1 JOGENDRA @ JOGO MANDAL vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
1363. CR. MISC./8521/2021 30(a) A.BAIL	1 DUKHANI DEVI vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	RAJENDRA PRASAD NAT
1364. CR. MISC./8525/2021 392 A.BAIL	1 SANOJ MANDAL @ SANOJ KUMAR MANDAL vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1365. CR. MISC./8526/2021 409,420,120B,379, A.BAIL	1 SUDHIR CHAURASIA vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
1366. CR. MISC./8528/2021 anticipatory bail A.BAIL	1 SAHTRUDHAN KUMAR SUDHANSHU vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1367. CR. MISC./8530/2021 341,323,324,307,4 A.BAIL	1 TUFAIL @ MD. TUFEL vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G. RADHA MOHAN SINGH
1368. CR. MISC./8538/2021 447,341,307,504,5 A.BAIL	1 RAJDEO KUMAR vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1369. CR. MISC./8542/2021 498(A),494,341,32 A.BAIL	1 MD. SONU @ SHAHNABAJ vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1370. CR. MISC./8543/2021 30(a) A.BAIL	1 ASHOK KUMAR @ ASHOK SAH vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	KANHAIYA KISHORE (APP)
1371. CR. MISC./8544/2021 30A A.BAIL	1 DILEEP CHAUDHARY vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1372. CR. MISC./8547/2021 186,188,269,419,4 A.BAIL	1 LALLAN YADAV @ LALLAN PASWAN @ LALLA vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1373. CR. MISC./8549/2021 272,273, A.BAIL	1 AJEET KUMAR @ AJIT KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
1374. CR. MISC./8551/2021 468,420,471,379,4 A.BAIL	1 DEV NARAYAN YADAV vs THE STATE OF BIHAR	MD. JUBAIR ANSARI SITA RAM PRASAD	A.G.
1375. CR. MISC./8552/2021 30(a) A.BAIL	1 MUKESH CHAUDHARY @ MUKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1376. CR. MISC./8553/2021 To teach of lessor A.BAIL	1 KISHORE SHARMA @ KISHORE THAKUR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1377. CR. MISC./8555/2021 498A A.BAIL	1 SUMEET RAJ MUKHERJEE @ SUMIT RAJ MUKHERJE @ SUMIT RAJ MUKHARJEE @ SUMIT RAJ MUKHERJEE vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	A.G.
1378. CR. MISC./8556/2021 30A A.BAIL	1 PAWAN RAI @ PAWAN KUMAR YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP RAKESH MOHAN SINGH	A.G.
1379. CR. MISC./8557/2021 147,148,149,341,3 A.BAIL	1 RAMEKBAL MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
1380. CR. MISC./8560/2021 363,366A,354,34 A.BAIL	1 MADAN RAI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1381. CR. MISC./8566/2021 147,148,149,323,3 A.BAIL	1 MD. GULFAN SIDDIQUE @ GULFAM SIDDIQUE vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	A.G.
1382. CR. MISC./8567/2021 341,323,504,307,3 A.BAIL	1 AJIT KUMAR PATHAK @ AJIT PATHAK vs THE STATE OF BIHAR	JEETENDRA NARAYAN RAJIV KUMAR AMIT NARAYAN	A.G.
1383. CR. MISC./8568/2021 147,148,341,323,3 A.BAIL	1 PINKI @ PINKI SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR VISHAL VIKRAM RANA NEERAD PARASHAR	A.G.
1384. CR. MISC./8569/2021 341,323,325,307,3 A.BAIL	1 DAIZY DEVI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA	A.G.
1385. CR. MISC./8572/2021 a.bail A.BAIL	1 SHEO KUMARI DEVI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1386. CR. MISC./8574/2021 7 A.BAIL	1 SRI RAJO SAO @ RAJO SAO vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
1387. CR. MISC./8575/2021 304B,201,34,120B A.BAIL	1 BILATU MAHTO @ BILTU MAHTO vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. SUNIL KUMAR NO.III RAKI ALAM

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1388. CR. MISC./8576/2021 false implication A.BAIL	1	MAHESH PATEL@MAHESH MAHTO vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
1389. CR. MISC./8577/2021 147,148,341,323,3 A.BAIL	1	DEEP PASWAN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA RAJ KUMAR PASWAN	A.G.
1390. CR. MISC./8578/2021 420,379,384,341,3 A.BAIL	1	BIJAY MAHTO @ BIJAY KUMAR MAHTO vs THE STATE OF BIHAR	SAROJ KUMAR	A.G. RATANAKAR JHA
1391. CR. MISC./8581/2021 366A, A.BAIL	1	PRATIMA DEVI vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
1392. CR. MISC./8584/2021 a.bail A.BAIL	1	JANAK KISHOR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
1393. CR. MISC./8585/2021 366(A) A.BAIL	1	MD NASIM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
1394. CR. MISC./8586/2021 143,341,323,324,3 A.BAIL	1	MAHESH YADAV @ MAHESH KUMAR AND ANOTHER vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G. ANWAR KARIM
1395. CR. MISC./8587/2021 30(A) A.BAIL	1	KAMLESH KUMAR vs THE STATE OF BIHAR	AVINASH	A.G.
1396. CR. MISC./8588/2021 ANTICIPATORY bail A.BAIL	1	UMESH CHOUDHARY @ UMESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
1397. CR. MISC./8590/2021 147,148,341,323,3 A.BAIL	1	LAL BAHADUR SHASTRI vs THE STATE OF BIHAR	RAJESH KUMAR CHAUBEY	A.G.
1398. CR. MISC./8591/2021 30(a) A.BAIL	1	SHIVJEE SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1399. CR. MISC./8593/2021 363,366A A.BAIL	1	DILIP KUMAR CHAUDHARY @ DILIP CHAUDHARY vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1400. CR. MISC./8595/2021 341,323,307,379,3 A.BAIL	1	KAUSHLENDRA SHARMA @ KAUSHLENDRA KUMAR vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
1401. CR. MISC./8600/2021 447,341,323,307,3 A.BAIL	1	BIPIN KUMAR CHOUHAN @ BIPIN CHAUHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1402. CR. MISC./8603/2021 413,414,420 A.BAIL	1	AKHILESH YADAV @ AKHILESH PRASAD YADAV@AKHILESH YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
1403. CR. MISC./8605/2021 30A A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
1404. CR. MISC./8606/2021 302,34 A.BAIL	1	JITENDRA @ JITENDRA SINGH vs THE STATE OF BIHAR	NAGADEO CHOUBEY NARBADESHWAR PRASAD SINGH	A.G.
1405. CR. MISC./9713/2021 135 A.BAIL	1	AJAY VERMA ALIAS AJAY KUMAR VERMA vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
1406. CR. MISC./9715/2021 anticipatory bail A.BAIL	1	VISHAL KUMAR @ SUSHIL KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINGH	A.G.
1407. CR. MISC./9717/2021 147,149,341,323,3 A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1408. CR. MISC./9718/2021 341,323,324,307,3 A.BAIL	1	AMARENDRA RAY vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
1409. CR. MISC./9723/2021 302,120B,34 A.BAIL	1	RAKESH KUMAR @ RAKESH RANJAN vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G.
1410. CR. MISC./9724/2021 414,34 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1411. CR. MISC./9726/2021 272,273 A.BAIL	1	PRAMOD MAHTO vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1412. CR. MISC./9728/2021 anticipatory bail A.BAIL	1	GOVINDA MAHTO @ GOVINDGA MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR PANDEY	A.G.
1413. CR. MISC./9731/2021 341,323,307,504,5 A.BAIL	1	NAVIN PANDIT vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.

1414. CR. MISC./9738/2021 498-A A.BAIL	1	WASIM ANSARI vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	A.G.
1415. CR. MISC./9753/2021 304(B),34 A.BAIL	1	VIJAY KUMAR @ VIJAY RAI vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
1416. CR. MISC./9754/2021 anticipatory bail A.BAIL	1	DINESH PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1417. CR. MISC./9755/2021 341,323,307,354,3 A.BAIL	1	SUSHILA DEVI vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1418. CR. MISC./9759/2021 341,323,324,307,3 A.BAIL	1	ANIL CHAUDHARY @ ANIL KUMAR CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR JHA UDAY KUMAR	A.G.
1419. CR. MISC./9761/2021 30A,32,56-A A.BAIL	1	JHIGAN KEWAT vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1420. CR. MISC./9765/2021 143,341,323,324,3 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1421. CR. MISC./9769/2021 147,148,307,427,5 A.BAIL	1	HANS RAJ SINGH vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.
1422. CR. MISC./9770/2021 a bail A.BAIL	1	GUDDU RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1423. CR. MISC./9771/2021 341,323,324,326,3 A.BAIL	1	NANHE MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1424. CR. MISC./9773/2021 147,148,149,341,3 A.BAIL	1	PRITEE DEVI vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1425. CR. MISC./9775/2021 272,273, A.BAIL	1	RAKESH KUMAR MAHTO @ RAKESH CHAUDHARI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1426. CR. MISC./9778/2021 406 A.BAIL	1	SANTOSH KUMAR SAH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1427. CR. MISC./9780/2021 Anticipatory bail A.BAIL	1	MUNNA SINGH @ RANJEET KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1428. CR. MISC./9781/2021 353,427,34 A.BAIL	1	PRADIP KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1429. CR. MISC./9782/2021 147,149,341,332,3 A.BAIL	1	NURUL @ NURUL HAQUE vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
1430. CR. MISC./9784/2021 30(a) A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA SHYAMESHWAR DAYAL	A.G.
1431. CR. MISC./9785/2021 304(B),34 A.BAIL	1	MUNNA BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1432. CR. MISC./9788/2021 147,148,149,341,3 A.BAIL	1	SHIVAM KUMAR @ CHHOTU vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1433. CR. MISC./9789/2021 Anticipatory bail A.BAIL	1	PARMATMA KUMAR YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1434. CR. MISC./9793/2021 363,366A,354,34 A.BAIL	1	BHANA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1435. CR. MISC./9794/2021 302,323,34 A.BAIL	1	PRAMOD PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1436. CR. MISC./9796/2021 272,273,414,34 A.BAIL	1	VISWAJEET KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1437. CR. MISC./9800/2021 anticipatory bail A.BAIL	1	MD. SOAIB KHAN @ SOAIB KHAN @ MD. SHOAIB KHAN vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SUDHIR KUMAR SINHA
1438. CR. MISC./9802/2021 341,323,494,498(A A.BAIL	1	LALBAHADUR SAH vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G. ASHOK KUMAR NIRAJ KUMAR
1439. CR. MISC./9805/2021 341,323,325,307,3 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	A.G.
1440. CR. MISC./9813/2021 376,498(A),420,50 A.BAIL	1	VICKY KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. SAKET ANAND CHHAYA KIRTI
1441. CR. MISC./9815/2021 30A A.BAIL	1	PINTU JAISWAL @ AMIT KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.

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1442. CR. MISC./9816/2021 448,147,148,149,3 A.BAIL	1	SATYANARAIN RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1443. CR. MISC./9823/2021 30A A.BAIL	1	SAJAN RAY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1444. CR. MISC./9825/2021 147,148,341,342,3 A.BAIL	1	RISHIRAJ LAL DEO @ RISHI RAJ KUMAR LAL vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1445. CR. MISC./9826/2021 341,323,324,307,3 A.BAIL	1	JAGTARAN YADAV vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
1446. CR. MISC./9828/2021 341,323,324,307,5 A.BAIL	1	GODHAN SINGH vs THE STATE OF BIHAR	UPENDRA YADAV	A.G.
1447. CR. MISC./9829/2021 341,323,506,307,3 A.BAIL	1	PRAKASH PANDIT vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1448. CR. MISC./9830/2021 379,411,427 A.BAIL	1	DILIP KUMAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1449. CR. MISC./9834/2021 341,323,379,427,3 A.BAIL	1	RAJA KUMAR @ RAJA SAH vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
1450. CR. MISC./9835/2021 399,402,413,414 A.BAIL	1	MD. JULFKAR SHEKH @ SK JULFIKAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1451. CR. MISC./9837/2021 30(a) A.BAIL	1	KHAKHAN PASWAN vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1452. CR. MISC./9838/2021 302,201,120B,34 A.BAIL	1	PARAS NATH SAH @ PARAS SAH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. AJAY KUMAR PANDEY
1453. CR. MISC./9840/2021 143,323,186,353,1 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1454. CR. MISC./9841/2021 30(a)(d) A.BAIL	1	RAJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1455. CR. MISC./9842/2021 272,273 A.BAIL	1	KRANTI MUKHIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1456. CR. MISC./9844/2021 anticipatory bail A.BAIL	1	SERAJUDDIN @ MD. SERAJUDDIN @ DABLU vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1457. CR. MISC./9845/2021 395,396,397 A.BAIL	1	ABHISHEK KUMAR @ RIPU KUMAR @ ABHISHEK @ RIPU vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G.
1458. CR. MISC./9846/2021 147,148,447,323,3 A.BAIL	1	ROHIT KUAMR vs THE STATE OF BIHAR	DINESH JHA	A.G. DEVENDRA KUMAR
1459. CR. MISC./9847/2021 363,366(A),34 A.BAIL	1	ISHWARI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1460. CR. MISC./9848/2021 363,366A,120B,376 A.BAIL	1	KHAITUN KHATUN @ KHAITUN KHATOON vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1461. CR. MISC./9850/2021 341,323,328,302,1 A.BAIL	1	LAL BABU MAHTO @ LALBABU CHAUHAN vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1462. CR. MISC./9851/2021 147,148,149,302,5 A.BAIL	1	DHANANJAY RAM vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G. SHAILESH KUMAR SINGH
1463. CR. MISC./9852/2021 341,323,324,307,3 A.BAIL	1	RAVI RANJAN KUMAR @ RAVI RANJAN JHA @ BILLU KUMAR JHA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1464. CR. MISC./9853/2021 30(a) A.BAIL	1	VEENA YADAV @ BINA KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM	A.G.
1465. CR. MISC./9857/2021 147,149,323,341,3 A.BAIL	1	MD. ALAUDDIN vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. AMRIT ABHIJAT MANOJ KUMAR GUPTA GHANSHYAM
1466. CR. MISC./9858/2021 Anticipatory bail A.BAIL	1	KISHAN JHA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1467. CR. MISC./9864/2021 341,323,325,379,5 A.BAIL	1	WAKIL AHMAD @ MD. AQUIL vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.



1468. CR. MISC./9867/2021 A.Bail A.BAIL	1	SUNIL KUMAR SINGH @ BABU NAND SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	VITESH KUMAR SINGH CHANDRA MOLESHWAR	A.G.
1469. CR. MISC./9879/2021 30(A) A.BAIL	1	PANKAJ CHAUDHARY @ PANKAJ KUMAR @ HIMANSHU RAJ vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G.
1470. CR. MISC./9880/2021 That petitioners A.BAIL	1	DAULAT RAM vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1471. CR. MISC./9884/2021 307,504,506,34 A.BAIL	1	BIJO YADAV @ BIJAY YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1472. CR. MISC./9891/2021 30(a) A.BAIL	1	MANISH RAI vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G.
1473. CR. MISC./9893/2021 30(a) A.BAIL	1	JAI PRAKASH YADAV @ PRAKASH YADAV vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
1474. CR. MISC./9894/2021 304(B),34 A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH	A.G.
1475. CR. MISC./9896/2021 anticipatory bail A.BAIL	1	MANOJ KUMAR PASWAN @ MANOJ KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
1476. CR. MISC./9899/2021 442,341,323,308,5 A.BAIL	1	NAND KISHORE YADAV vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
1477. CR. MISC./9900/2021 30(a),32(1),32(3) A.BAIL	1	CHANDAN KUMAR GUPTA vs THE STATE OF BIHAR	NAZIR ALAM MD. NAZIR ANSARI	A.G.
1478. CR. MISC./9902/2021 406,419,420,188,1 A.BAIL	1	MD. DIN REJA vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1479. CR. MISC./9906/2021 304B A.BAIL	1	SUNIL MAHTO vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1480. CR. MISC./9907/2021 304(B),34 A.BAIL	1	SUTISHNA DEVI @ BAIJANTI DEVI vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
1481. CR. MISC./9908/2021 147,341,323,324,3 A.BAIL	1	JAI KISHUN PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1482. CR. MISC./9911/2021 petitioner only m A.BAIL	1	SURENDRA DAS vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G. PANKAJ KUMAR SINHA
1483. CR. MISC./9913/2021 307,324,323,354,3 A.BAIL	1	RAMDEV YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
1484. CR. MISC./9914/2021 30A A.BAIL	1	RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1485. CR. MISC./9915/2021 ANTICIPATORY BAIL A.BAIL	1	RAM GULAM MAHTO vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1486. CR. MISC./9916/2021 147,149,341,323,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1487. CR. MISC./9917/2021 272 A.BAIL	1	PELTU LAL BOSAK @ PINTU LAL BOSAK @ PINTU BOSAK vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1488. CR. MISC./9918/2021 406,420,34 A.BAIL	1	ABHIJEET KUMAR @ YUVRAJ KUMAR JHA vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
1489. CR. MISC./9919/2021 341,323,353,307,5 A.BAIL	1	RAJIV YADAV vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
1490. CR. MISC./9921/2021 30(a) A.BAIL	1	BHAGWAN KUMAR @ BHAGWAN BHAGAT vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KR. YADAV SANJAY KUMAR	A.G.
1491. CR. MISC./9922/2021 461,379 A.BAIL	1	MD. JUBAIR @ JUBAIR ALAM vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
1492. CR. MISC./9924/2021 302,34 A.BAIL	1	RANJAN DAS @ RANJAN KUMAR vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
1493. CR. MISC./9927/2021 272,273 A.BAIL	1	RAMPRAVESH MANJHI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1494. CR. MISC./9928/2021 461,379,457,380 A.BAIL	1	BITTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.

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1495. CR. MISC./9930/2021 341,323,324,325,3 A.BAIL	1 RAMSWAROOP SADA vs THE STATE OF BIHAR	SATISH KUMAR SINGH A.G. DINESH MAHARAJ	
1496. CR. MISC./9932/2021 7 A.BAIL	1 MADHU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA A.G.	
1497. CR. MISC./9933/2021 147,148,149,341,3 A.BAIL	1 TUNNA SINGH @ MANORANJAN SINGH vs THE STATE OF BIHAR	DEVANAND TIWARI A.G. VIKRAMADIT	
1498. CR. MISC./9934/2021 341,342,,323,504, A.BAIL	1 AMIT RANJAN PRASAD vs THE CENTRAL BUREAU INVESTIGATION	MIRA KUMARI	BIPIN KUMAR SINHA
1499. CR. MISC./9936/2021 392 A.BAIL	1 SERAJUDDIN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1500. CR. MISC./9937/2021 406,420,384,385,1 A.BAIL	1 AMRENDRA KUMAR SINGH vs THE STATE OF BIHAR	SHIVENDRA KUMAR ROY GAURAV PRATAP	A.G.
1501. CR. MISC./9938/2021 anticipatory bail A.BAIL	1 MADAN MANJHI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1502. CR. MISC./9941/2021 406,409,420,120B A.BAIL	1 LALIT SARDAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1503. CR. MISC./9942/2021 anticipatory bail A.BAIL	1 RAMYAD MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
1504. CR. MISC./9943/2021 7 A.BAIL	1 LILA SHARMA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G.
1505. CR. MISC./9984/2021 MOD(SJ) MOD (SJ)	1 VISHAL KUMAR @ PAPPU KUMAR @ VISHAL vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1506. CR. MISC./11208/2021 30A A.BAIL	1 KARI MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	BRAJENDRA NATH PANDEY
1507. CR. MISC./11210/2021 143,341,342,323,3 A.BAIL	1 VIKKY KUMAR @ BIKKY KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	RINA SINHA
1508. CR. MISC./11211/2021 341,342,448,323,3 A.BAIL	1 SUNNY KUMAR vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	YOGENDRA KUMAR
1509. CR. MISC./11212/2021 341,323,307,379,5 A.BAIL	1 MAHESH DAS vs THE STATE OF BIHAR	BALRAM KAPRI	HARENDRA PRASAD
1510. CR. MISC./11213/2021 302,120B,34 A.BAIL	1 DEEPA SINGH vs THE STATE OF BIHAR	MANISH KUMAR NANDLAL KUMAR SINGH RAJEEV NAYAN	MD. IFTEKHAR MAHMOOD
1511. CR. MISC./11216/2021 420,467,468,120B A.BAIL	1 SUBODH KUMAR vs THE STATE OF BIHAR	TARKESHWAR PD. VERMA	A.G.
1512. CR. MISC./11217/2021 341,323,324,307,3 A.BAIL	1 MD NASHIM vs THE STATE OF BIHAR	NISHANT KUMAR SINHA A.G. TARUN KUMAR SHEKHAR ARVIND KUMAR	
1513. CR. MISC./11218/2021 304B,120B A.BAIL	1 PARBHAVATI DEVI vs THE STATE OF BIHAR	RANJANA SRIVASTAVA A.G. HANS LAL KUMAR	
1514. CR. MISC./11219/2021 366A A.BAIL	1 CHANDRAHASAN MANJHI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA	
1515. CR. MISC./11226/2021 30(a) A.BAIL	1 DINESH SINGH @ DINESH KUMAR SINGH vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR A.K.AZAD	A.G.
1516. CR. MISC./11227/2021 341,323,504,379,3 A.BAIL	1 BINOD MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1517. CR. MISC./11228/2021 147,148,149,341,3 A.BAIL	1 SUSHANT SINGH @ SUSHANT KUMAR SINGH vs THE STATE OF BIHAR	GOPAL PRASAD ROY A.G. SURESH MISHRA	
1518. CR. MISC./11229/2021 Due to earlier di A.BAIL	1 SUBHAN SHAH @ SUBHAN ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1519. CR. MISC./11254/2021 302,120(B) A.BAIL	1 ARBIND KUMAR @ GUJAR vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
1520. CR. MISC./11257/2021 304(B),34 A.BAIL	1 JHUNNO YADAV @ JHUNNA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1521. CR. MISC./11258/2021 341,323,307,379,3 A.BAIL	1 SUNDARI DEVI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA A.G. RANJAN KUMAR JHA	

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1522. CR. MISC./11261/2021 448,147,148,149,3 A.BAIL	1 UCHIT RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1523. CR. MISC./11262/2021 147,148,149,448,3 A.BAIL	1 RAVINDRA PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1524. CR. MISC./11264/2021 30(a) A.BAIL	1 KHUDEDEV URAON vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1525. CR. MISC./11270/2021 341,323,324,307,3 A.BAIL	1 SIKINDAR MAHTO vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. ALOK KUMAR ALOK SANTOSH KUMAR
1526. CR. MISC./11274/2021 30A A.BAIL	1 SANJEET RAI @ SANJEET KUMAR YADAV vs THE STATE OF BIHAR	PRASHANT KUMAR HARSH ANUJ	AJIT KUMAR
1527. CR. MISC./11275/2021 30,30(A) A.BAIL	1 JAI NARAYAN KUNWAR @ JAY NARAYAN KUAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1528. CR. MISC./11288/2021 147,149,341,323,5 A.BAIL	1 RAM SWARUP YADAV vs THE STATE OF BIHAR	RAM BABU	A.G.
1529. CR. MISC./11293/2021 419,420,406 A.BAIL	1 MD. ISRAIL vs THE STATE OF BIHAR	RASHID RAIS	BINOD KUMAR
1530. CR. MISC./11304/2021 341,323,324,307,5 A.BAIL	1 MD. MAHBOOB @ MD. MAHBUB vs THE STATE OF BIHAR	DHANESHWAR VASHIST YATINDRA NARAYAN	MADHURI LATA
1531. CR. MISC./11308/2021 363,376 A.BAIL	1 DHARMENDRA KUMAR @ DHARMENDRA MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1532. CR. MISC./11309/2021 420,406,467,468,1 A.BAIL	1 JAI PRAKASH RAI @ PRAKASH RAI vs THE STATE OF BIHAR	SANTOSH KUMAR	AKHILESHWAR DAYAL
1533. CR. MISC./11311/2021 30-A A.BAIL	1 MAHENDRA RAI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1534. CR. MISC./11326/2021 498A A.BAIL	1 MUNNA MIYAN vs THE STATE OF BIHAR	ADITYA NATH JHA	MITHLESH KUMAR KHARE
1535. CR. MISC./11328/2021 461,379,411,120B A.BAIL	1 MD. AKBAR vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	MADHURA NAND JHA
1536. CR. MISC./11337/2021 272,273,120(B) A.BAIL	1 VEENA DEVI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
1537. CR. MISC./11339/2021 341,323,307,379,5 A.BAIL	1 SHREELAL SARDAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1538. CR. MISC./11343/2021 363,366,34 A.BAIL	1 KAMTA PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1539. CR. MISC./11346/2021 406,420,467,468,4 A.BAIL	1 KUNDAN KUMAR @ KUNDAN KUMAR YADAV vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
1540. CR. MISC./11351/2021 anticipatory bail A.BAIL	1 SHIV KUMARI vs THE STATE OF BIHAR THROUGH THE S.P., VIGILANCE, PATNA	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	A.G.
1541. CR. MISC./11357/2021 341,354(B),504,50 A.BAIL	1 SHAHEEN AQBAL @ MD SHAHIN @ MD SHAHIN IQBAL vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1542. CR. MISC./11361/2021 147,148,149,323,3 A.BAIL	1 MUNNA @ SALIMUDDIN vs THE STATE OF BIHAR	SHARDA NAND MISHRA HARISH CHANDRA PATEL	A.G.
1543. CR. MISC./11366/2021 406,420,506,504,4 A.BAIL	1 PINKY DEVI vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
1544. CR. MISC./11369/2021 147,385,504, A.BAIL	1 RAM SAH @ RAMCHANDRA SAH vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA UMESH KUMAR SHARMA	A.G.
1545. CR. MISC./11375/2021 302,506,34 A.BAIL	1 CHAMCHAM MISHRA @ DUSHYANT KUMAR MISHRA vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
1546. CR. MISC./11386/2021 498(A),34 A.BAIL	1 SAYUM ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
1547. CR. MISC./11387/2021 366(A) A.BAIL	1 MD. ASLAM vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1548. CR. MISC./11391/2021 272,273,414,120(B) A.BAIL	1 MD. HASNAIN KHAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.

1549. CR. MISC./11392/2021 304(B),302,201,34 A.BAIL	1 PURAN PASWAN vs THE STATE OF BIHAR	AWADHESH KUMAR SHAILESH KUMAR	A.G.
1550. CR. MISC./11441/2021 363,365,498(A),34 A.BAIL	1 RAM BHAGATI MAHTO vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G.
1551. CR. MISC./11442/2021 341,323,307,354,3 A.BAIL	1 SHYAM SUNDER SINGH vs THE STATE OF BIHAR	KUNAL TIWARY	A.G.
1552. CR. MISC./11443/2021 306 A.BAIL	1 RADHESHYAM DUBEY @ RADHESHYAM PANDEY vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
1553. CR. MISC./11445/2021 30(A) A.BAIL	1 AKHILESH YADAV vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G.
1554. CR. MISC./11451/2021 30(A) A.BAIL	1 GAJENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY MRITUNJAY KUMAR SINGH	MD. NAZIR ANSARI
1555. CR. MISC./11453/2021 302,34 A.BAIL	1 DEEPAK @ DEEPAK MAHTO vs THE STATE OF BIHAR	ARCHANA JHA NAMRATA MISHRA CHHOTE LAL MISHRA	MD. NAZIR ANSARI
1556. CR. MISC./11456/2021 30-A A.BAIL	1 RAHUL CHOUDHARY @ PANKAJ KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
1557. CR. MISC./11458/2021 a bail A.BAIL	1 ARVIND CHAURASIYA vs THE STATE OF BIHAR	SATISH KUMAR DHANANJAY MISHRA	A.G.
1558. CR. MISC./11459/2021 147,148,149,323,3 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
1559. CR. MISC./11462/2021 Anticipatory bail A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
1560. CR. MISC./11463/2021 341,323,324,325,3 A.BAIL	1 DHARMENDRA KUMAR YADAV @ DHARMENDRA YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
1561. CR. MISC./11478/2021 anticipatory bail A.BAIL	1 BHUBANESHWAR YADAV vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1562. CR. MISC./11480/2021 341,323,308,504,5 A.BAIL	1 BIJAY RAI @ VIJAY RAY vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
1563. CR. MISC./11494/2021 147,148,149,341,3 A.BAIL	1 BEBI DEVI @ BEBI KUMARI vs THE STATE OF BIHAR	PRABHAKAR KUMAR	MOHAMMAD SUFYAN
1564. CR. MISC./11501/2021 147,149,341,323,3 A.BAIL	1 MAJNU RAI @ DULAR CHAND RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1565. CR. MISC./11505/2021 341,323,504,307,3 A.BAIL	1 VICKY KUMAR vs THE STATE OF BIHAR	SHASHI CHANDRA PANDEY	NAVIN KUMAR PANDEY
1566. CR. MISC./11511/2021 392 A.BAIL	1 SACHIN KUMAR vs THE STATE OF BIHAR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	A.G.
1567. CR. MISC./11523/2021 323,341,149,148,3 A.BAIL	1 UMESH THAKUR vs THE STATE OF BIHAR	VAGISHA PRAGYA VACA KNAVI	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
1568. CR. MISC./11538/2021 341,323,325,307,5 A.BAIL	1 YAGENDRA YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1569. CR. MISC./11548/2021 30A A.BAIL	1 MEWA CHOUDHARY @ MEVA PASAVAN @ MEWALAL CHOUDHARY vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
1570. CR. MISC./11550/2021 341,323,324,325,3 A.BAIL	1 ASHOK MAHTO vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
1571. CR. MISC./11552/2021 anticipatory bail A.BAIL	1 KRISHNA RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1572. CR. MISC./11554/2021 341,323,307,379,3 A.BAIL	1 AJAY BIR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1573. CR. MISC./11557/2021 341,323,420,384,5 A.BAIL	1 MD. MANNAN vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G. NAFISUZZOHA
1574. CR. MISC./11561/2021 anticipatory bail A.BAIL	1 GAUTAM RAM @ GAUTAM KUMAR MANDAL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1575. CR. MISC./11567/2021 anticipatory bail A.BAIL	1 HISABUL RAHMAN @ HASIBUL RAHMAN vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.

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1576. CR. MISC./11572/2021 147,341,323,324,3 A.BAIL	1 UMESH MUKHIYA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH AWADHENDRA KUMAR	MOHAMMAD SUFYAN
1577. CR. MISC./11575/2021 356,379,411,337,3 A.BAIL	1 CHHOTU KUMAR @ CHHOTU MAHTO vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	SHAILENDRA KUMAR SINGH
1578. CR. MISC./11577/2021 406,420 A.BAIL	1 ARUN KUMAR SINGH vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	SUCHETA YADAV
1579. CR. MISC./11579/2021 147,148,149,341,3 A.BAIL	1 DINESH RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1580. CR. MISC./11584/2021 30a,41 A.BAIL	1 PANKAJ KUMAR MAHTO vs THE STATE OF BIHAR	TARKESHWAR NATH THAKUR HARSH ANUJ	PUSHPA SINHA.1
1581. CR. MISC./11586/2021 30(A),45 A.BAIL	1 LALU PRASAD YADAV @ LALU YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
1582. CR. MISC./11587/2021 30(A) A.BAIL	1 AJAY KUMAR @ AJAY KUMAR YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1583. CR. MISC./11589/2021 341,324,325,323,3 A.BAIL	1 RAJ KUMAR SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G.
1584. CR. MISC./11591/2021 120(B) A.BAIL	1 PRATYUSH BHARTI vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
1585. CR. MISC./11593/2021 anticipatory bail A.BAIL	1 CHANDRA KISHOR SOREN vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
1586. CR. MISC./11598/2021 302,34, A.BAIL	1 DHARAMSHILA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1587. CR. MISC./11602/2021 147,148,149,323,3 IA- 1/2021 () A.BAIL	1 VISHWARANJAN KUMAR @ VISHWARANJAN RAI vs THE STATE OF BIHAR	ABHOY KUMAR KASHYAP	A.G.
1588. CR. MISC./11605/2021 341,323,324,325,3 A.BAIL	1 TRILOKI BHAGAT vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1589. CR. MISC./11607/2021 272,273, A.BAIL	1 SHUBHAM KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	MITHLESH KUMAR KHARE
1590. CR. MISC./11608/2021 30A A.BAIL	1 LALAN CHAUDHARI @ LALAN CHAUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR	TARKESHWAR NATH THAKUR
1591. CR. MISC./11611/2021 341,323,324,307,3 A.BAIL	1 SANJAY RAY vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
1592. CR. MISC./11617/2021 143,341,323,324,3 A.BAIL	1 BABULAL BAJPAYEE vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	MOHAMMAD SUFYAN
1593. CR. MISC./11618/2021 147,148,149,337,4 A.BAIL	1 RAMCHANDRA YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	NAWAL KISHORE PRASAD ANIL KUMAR CHOUDHARY
1594. CR. MISC./11619/2021 apprehension of a A.BAIL	1 AJEET KUMAR @ AJEET KUMAR SINGH vs THE STATE OF BIHAR	NITYANAND	A.G.
1595. CR. MISC./11621/2021 147,148,149,341,3 A.BAIL	1 GOPAL SAHNI @ HARI KISHORE SAHNI vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
1596. CR. MISC./11627/2021 341,323,324,325,1 A.BAIL	1 HIRA LAL DUBEY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1597. CR. MISC./11630/2021 147,148,149,307,3 A.BAIL	1 BIPIN YADAV vs THE STATE OF BIHAR	ONKAR KUMAR AMARESH KUMAR SINGH	A.G. INDRAJIT KUMAR
1598. CR. MISC./11631/2021 272,273,34 A.BAIL	1 AJAY SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	SUCHETA YADAV
1599. CR. MISC./11632/2021 302,201,34 A.BAIL	1 VIDYA NAND MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH DHIRAJ SAGAR NEELAM KUMARI	A.G.
1600. CR. MISC./11636/2021 341,325,307,354(B A.BAIL	1 ASHOK PASWAN @ ASHOK KUMAR PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.

1601. CR. MISC./11638/2021 147,148,341,323,3 A.BAIL	1 BRIJ BIHARI SAH vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G. HARISH KUMAR
1602. CR. MISC./11663/2021 341,325,323,324,3 A.BAIL	1 RUDAL SINGH vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
1603. CR. MISC./11664/2021 147,148,149,341,3 A.BAIL	1 ADITYA KUMAR vs THE STATE OF BIHAR	MD. NAUSHAD ZAKIA OZAIR	UPENDRA KUMAR
1604. CR. MISC./11665/2021 498A,341,323,354B A.BAIL	1 NITISH KUMAR (RICKY) vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	JHARKHANDI UPADHYAY
1605. CR. MISC./11666/2021 323,341,379,34 A.BAIL	1 MD. AABID vs THE STATE OF BIHAR	INDRAJIT KUMAR	MOHAMMED ARIF
1606. CR. MISC./12558/2021 147,148,149,341,3 A.BAIL	1 DHURV THAKUR @ DHIRENDRA THAKUR @ DHIRU THAKUR vs THE STATE OF BIHAR	JAGJIT ROSHAN APUL RAJEEV RANJAN RAKESH ROSHAN SINGH	ASHA KUMARI
1607. CR. MISC./12560/2021 354(B),506,34 A.BAIL	1 SUJIT KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1608. CR. MISC./12562/2021 30A A.BAIL	1 NITISH RAM vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1609. CR. MISC./12563/2021 457,380,354(B),51 A.BAIL	1 NITESH SAH @ NITISH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1610. CR. MISC./12564/2021 366A,34 A.BAIL	1 BABU SAHEB @ BABULAL YADAV vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1611. CR. MISC./12565/2021 ANTICIPATORY BAIL A.BAIL	1 MD. ASLAM ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
1612. CR. MISC./12567/2021 302,34 A.BAIL	1 ARVIND SHARMA vs THE STATE OF BIHAR	BIJAY KUMAR	A.G. RAJ NARAYAN MISHRA
1613. CR. MISC./12568/2021 341,323,324,325,3 A.BAIL	1 RAJESH PASI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	RAMCHANDRA SAHNI
1614. CR. MISC./12569/2021 341,323,308,504,5 A.BAIL	1 MD. MONU vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1615. CR. MISC./12572/2021 anticipatory bail A.BAIL	1 SALIMU KHAN @ SALIMUDIN KHAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1616. CR. MISC./12574/2021 306,34,341,323,34 A.BAIL	1 MANOHAR TANTI vs THE STATE OF BIHAR	DURGESH KUMAR	ANAND KISHORE CHOUDHARY SUBESH SHARMA
1617. CR. MISC./12575/2021 376D,34 A.BAIL	1 CHULBUL RAI vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
1618. CR. MISC./12580/2021 147,149,341,447,3 A.BAIL	1 GAURISHANKAR YADAV @ GAURISHANKAR @ GAURAV YADAV vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G.
1619. CR. MISC./12581/2021 307,323,324,325,3 A.BAIL	1 MAHESH MAHTO @ BECHAN MAHTO vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	RAM NARESH RAY
1620. CR. MISC./12582/2021 406,420,467,468,4 A.BAIL	1 AVIMANYU KUMAR vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE PRATIMA KUMARI JAI RAJ DUTTA PRASAD	A.G.
1621. CR. MISC./12583/2021 401,413,414,120(B A.BAIL	1 DABLU RAM vs THE STATE OF BIHAR	PARWEJ KHAN	PRAMOD KUMAR PANDEY
1622. CR. MISC./12585/2021 Apprehension of a A.BAIL	1 BHUSAN SINGH @ BRAJ BHUSAN SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
1623. CR. MISC./12586/2021 379 A.BAIL	1 VIKASH KISHORE SINGH vs THE STATE OF BIHAR	NITYA NAND NEERAJ	UMESH LAL VERMA
1624. CR. MISC./12590/2021 anticipatory bail A.BAIL	1 MD.SADAM vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1625. CR. MISC./12591/2021 341,323,307,34 A.BAIL	1 YOGENDRA MEHTA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. ANJANI PARASHAR	JAGDHAR PRASAD
1626. CR. MISC./12592/2021 341,323,447,448,3 A.BAIL	1 IDMUBARAK @ AMIR ALI @ ID MUBARAK KHAN vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	NITYANAND
1627. CR. MISC./12594/2021 406,420,120(B) A.BAIL	1 MITHLESH RAJAK vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH	NITYANAND

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1628. CR. MISC./12595/2021 anticipatory bail A.BAIL	1 RAKESH RAI @ RAKESH KUMAR @ RAKESH KUMAR RAI vs THE STATE OF BIHAR	PANKAJ KUMAR NIDHI	A.G.
1629. CR. MISC./12598/2021 anticipatory bail A.BAIL	1 NARESH PASWAN vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
1630. CR. MISC./12601/2021 341,323,504,505,5 A.BAIL	1 SHIKHA KUMARI vs THE STATE OF BIHAR	PRABHAS RANJAN	A.G.
1631. CR. MISC./12603/2021 420,467,468,471, A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GHOSARVEY YOGENDRA SHARMA	PARMESHWAR MEHTA
1632. CR. MISC./12605/2021 341,323,324,379,5 A.BAIL	1 MANGLA @ BULLA @ MAKAYEEL @ MD. MAKAIL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1633. CR. MISC./12606/2021 363,366A,34, A.BAIL	1 MD. ZAHIR @ MD. ZAHIR ALAM vs THE STATE OF BIHAR	N. A. SHAMSI	NAVIN KUMAR PANDEY
1634. CR. MISC./12607/2021 30(A) A.BAIL	1 VIKRAM RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
1635. CR. MISC./12609/2021 302,34, A.BAIL	1 ROSHAN KUMAR @ ROSHAN SAH vs THE STATE OF BIHAR	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	NAND KUMAR ASHOK KUMAR MISHRA KALPNA KUSUM
1636. CR. MISC./12610/2021 anticipatory bail A.BAIL	1 UJJWAL UMANG vs THE STATE OF BIHAR	CHANDRA SHEKHAR SINGH GYANENDRA KUMAR SINGH	A.G.
1637. CR. MISC./12613/2021 75,82 A.BAIL	1 BANTI @ SUDHANSHU KUMAR vs THE STATE OF BIHAR	INDRADEO PRASAD AJIT KUMAR	A.G.
1638. CR. MISC./12615/2021 30A A.BAIL	1 LALDEO PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1639. CR. MISC./12616/2021 414, A.BAIL	1 RAMCHANDRA MANDAL @ RAMCHANDRA VISHWAS vs THE STATE OF BIHAR	BIPIN KUMAR	ANANT KUMAR 1
1640. CR. MISC./12619/2021 147,148,149,341,3 A.BAIL	1 LALITA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR UDAY CHAND PRASAD	RENUKA RATNAKAR
1641. CR. MISC./12621/2021 341,448,323,324,3 A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	RITA VERMA AJAY KUMAR SINHA
1642. CR. MISC./12622/2021 341,323,498A,379, A.BAIL	1 HARISH KUMAR @ HARISH PASWAN vs THE STATE OF BIHAR	RANJEET TIWARY	PUSHPA SINHA RABINDRA PRASAD SINGH
1643. CR. MISC./12626/2021 341,323,324,307,5 A.BAIL	1 BHUSHAN KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1644. CR. MISC./12633/2021 341,323,324,307,5 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1645. CR. MISC./12634/2021 341,323,504,506,3 A.BAIL	1 RITA @ LALKI DEVI @ RITA DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	MD. FAHIMUDDIN
1646. CR. MISC./12635/2021 30(a),56(b) A.BAIL	1 SABHAJEET vs THE STATE OF BIHAR	BISHNU KANT DUBEY SANJEEV KUMAR	RAJEEV NAYAN (APP)
1647. CR. MISC./12636/2021 420,34 A.BAIL	1 MANINDRA KUMAR SINGH @ MANINDAR KUMAR SINGH vs THE STATE OF BIHAR	SANJAY SINHA SHWETA	SATYADEO SINGH YADAV
1648. CR. MISC./12638/2021 498A,323,363,365, A.BAIL	1 NIRAJ KUMAR PODDAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA VIVEKANAND JHA	A.G.
1649. CR. MISC./12639/2021 447,341,323,324,3 A.BAIL	1 SHOHRAB @ SOHRAB ALAM @ MD. SOHRAB ALAM vs THE STATE OF BIHAR	ABHITABH KUMAR LALITA KUMARI DINESHWAR TIWARY	RABINDRA KUMAR
1650. CR. MISC./12642/2021 341,323,324,307,4 A.BAIL	1 BHOLA ANSARI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	RAM NARESH RAY
1651. CR. MISC./12645/2021 147,149,337,307,3 A.BAIL	1 DIPLAL RAM vs THE STATE OF BIHAR	RIKESH SINHA	A.G.
1652. CR. MISC./12648/2021 30(A) A.BAIL	1 JAIJAY KUMAR @ JAIJAY MANDAL @ JAY JAY MANDAL vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
1653. CR. MISC./12649/2021 147,148,149,341,3 A.BAIL	1 DHARMENDRA KUMAR @ DHARMENDRA RAI vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G.

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1654. CR. MISC./12651/2021 147,148,149,448,3 A.BAIL	1 AMARESH MAHTO vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
1655. CR. MISC./12654/2021 406,420,34, A.BAIL	1 KRISHNA BHAGAT vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	ANIL KUMAR SINGH NO. 1
1656. CR. MISC./12656/2021 365 A.BAIL	1 SYED MD. AATIF WASFI @ SYED AATIF WASFI @ MD. AATIF vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
1657. CR. MISC./12657/2021 147,149,341,323,3 A.BAIL	1 MANJU MURMU vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	SURESH PRASAD SINGH
1658. CR. MISC./12658/2021 272,273,323,307,2 A.BAIL	1 AMARJEET KUMAR YADAV @ AMARJEET YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	PRADEEP NARAIN KUMAR
1659. CR. MISC./12662/2021 304B,201,34 A.BAIL	1 BINDA DEVI vs THE STATE OF BIHAR	SANJAY PRASAD	MADHURI LATA
1660. CR. MISC./12664/2021 147,148,149,341,3 A.BAIL	1 VIJAY SINGH @ VIJAY KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1661. CR. MISC./12666/2021 7 A.BAIL	1 PANKAJ SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1662. CR. MISC./12668/2021 30A,41-I,41-2,47 A.BAIL	1 MD. HAIDER vs THE STATE OF BIHAR	SHIV SAGER SHARMA	A.G.
1663. CR. MISC./12670/2021 376 A.BAIL	1 PRASHANT KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1664. CR. MISC./12671/2021 498A,34 A.BAIL	1 MD. ANWAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1665. CR. MISC./12673/2021 272,273 A.BAIL	1 JIWAN SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1666. CR. MISC./12674/2021 30A A.BAIL	1 NAVIN KUMAR @ NAVIN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1667. CR. MISC./12675/2021 363,366a,34 A.BAIL	1 SANTOSH KUMAR PATEL vs THE STATE OF BIHAR	AKHILESH KUMAR	VEENA KUMARI JAISWAL
1668. CR. MISC./12676/2021 30(A) A.BAIL	1 ANISH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV MALAY KUMAR CHOUHARY	A.G.
1669. CR. MISC./12677/2021 341,323,337,338,3 A.BAIL	1 BASAN KUMAR vs THE STATE OF BIHAR	ANURAG ANAND ANIRUDHA KUMAR GAUTAM	SURESH PRASAD SINGH
1670. CR. MISC./12682/2021 143,341,323,324,3 A.BAIL	1 RAJESH KUMAR TANTI vs THE STATE OF BIHAR	UMESH PRASAD	SHANTANU KUMAR
1671. CR. MISC./12684/2021 304(B),34 A.BAIL	1 CHANDAN CHAUDHARY vs THE STATE OF BIHAR	YOGENDRA KUMAR DR.MRITYUNJAYA KR.GAUTAM RAM NARESH RAY	PRANAV KUMAR
1672. CR. MISC./12687/2021 384,323,379,34 A.BAIL	1 OM PRAKASH SHAH vs THE STATE OF BIHAR	BASANT KUMAR SINGH	A.G.
1673. CR. MISC./12688/2021 147,148,149,341,3 A.BAIL	1 KANHAIYA KUMAR @ AADARSH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	NAWAL KISHORE PRASAD
1674. CR. MISC./12690/2021 341,323,325,307,5 A.BAIL	1 SUNAINA DEVI vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1675. CR. MISC./12692/2021 30-A A.BAIL	1 MUKESH VISHWAKARMA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	RITA VERMA
1676. CR. MISC./12695/2021 anticipatory bail A.BAIL	1 KUNDAN KEWAT vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G.
1677. CR. MISC./12697/2021 Anticipatory Bail A.BAIL	1 VICKY KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. NACHIKETA JHA RAGHWENDRA PRATAP SINGH
1678. CR. MISC./12700/2021 30A,45 A.BAIL	1 CHANDRA KANTI DEVI vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH SUJIT KUMAR BIJAY KUMAR PATHAK	SANJAY KUMAR SHARMA
1679. CR. MISC./12701/2021 498(A) A.BAIL	1 RIKESH KUMAR SINGH @ RAKESH SINGH @ SHETHI vs THE STATE OF BIHAR	RANG NATH CHOUBEY	RAM ANURAG SINGH
1680. CR. MISC./12702/2021 30(a) A.BAIL	1 NIRAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.



1681. CR. MISC./12703/2021 304B,34 A.BAIL	1 KHUSHBUN KHATOON vs THE STATE OF BIHAR	NARENDRA KUMAR DHIRENDRA SINGH	SANJAY KUMAR SHARMA
1682. CR. MISC./12710/2021 147,341,323,354(B A.BAIL	1 SARGUN YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1683. CR. MISC./12711/2021 419,420,467,468,4 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1684. CR. MISC./12712/2021 420,467,468,272,2 A.BAIL	1 ARUN KUMAR @ ARUN PASWAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1685. CR. MISC./12715/2021 341,323,324,307,4 A.BAIL	1 SUBODH RAI @ SUBODH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1686. CR. MISC./12720/2021 341,302,504,506,3 A.BAIL	1 DAULAT MANJHI vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1687. CR. MISC./12726/2021 341,307,323,324,3 A.BAIL	1 RAMAKANT SINGH @ RAMAKANT KUMAR vs THE STATE OF BIHAR	SUDAMA KUMAR RAKESH KUMAR TIWARY	RAM ANURAG SINGH
1688. CR. MISC./12727/2021 302,201,34 A.BAIL	1 ADITYA KUMAR @ VICKY vs THE STATE OF BIHAR	AMBUJ NAYAN CHAUBEY SANJAY KUMAR SINGH	A.G. PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH
1689. CR. MISC./12728/2021 406,420 A.BAIL	1 RAJESH MISHRA @ RAJESH KUMAR MISHRA vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	RITA VERMA
1690. CR. MISC./12731/2021 341,323,504,506,4 A.BAIL	1 DAYA NAND SARSWATI vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	SURESH PRASAD SINGH SANJAY KUMAR ASHOK KUMAR
1691. CR. MISC./12732/2021 420,406 A.BAIL	1 OM PRAKASH TIWARI @ SRI OM PRAKASH TIWARI vs THE STATE OF BIHAR	YUGAL KISHORE	A.G. DHANNJAY KUMAR NO 2
1692. CR. MISC./12734/2021 323,341,353,379,3 A.BAIL	1 RANJIT KUMAR PANJIYAR @ MOCHHU vs THE STATE OF BIHAR	ABHIMANYU SHARMA	TARKESHWAR NATH THAKUR
1693. CR. MISC./12736/2021 Anticipatory bail A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G.
1694. CR. MISC./12738/2021 400,120B,109 A.BAIL	1 KANHAIYA KUMAR @ KANHAIYA vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	RAJENDRA PRASAD NAT
1695. CR. MISC./12743/2021 461,379, A.BAIL	1 GUDDAN TANTI vs THE STATE OF BIHAR	KARTIK KUMAR SINHA MALA SINHA	ASHOK KUMAR
1696. CR. MISC./12744/2021 341,323,324,307,4 A.BAIL	1 MD. AKRAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1697. CR. MISC./12745/2021 302,120(B) A.BAIL	1 REENA DEVI @ RINA DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
1698. CR. MISC./12746/2021 147,341,323,307,1 A.BAIL	1 PINTU KUMAR @ PINTU MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	MADAN KUMAR
1699. CR. MISC./12747/2021 30A A.BAIL	1 RAJA PASWAN vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1700. CR. MISC./12749/2021 385,387, A.BAIL	1 NAGENDRA GIRI vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST ARYA ACHINT	A.G.
1701. CR. MISC./12750/2021 147,148,149,341,3 A.BAIL	1 JITENDRA SINGH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1702. CR. MISC./12752/2021 406,420,323,504,1 A.BAIL	1 BIJENDRA KUMAR @ BIJAINDR KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G. BIPIN KUMAR
1703. CR. MISC./12753/2021 30A,41-1,II A.BAIL	1 MANOJ SAH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1704. CR. MISC./12755/2021 498(A) A.BAIL	1 RAKESH PANDIT @ RAKESH KUMAR PANDIT vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1705. CR. MISC./12756/2021 30A A.BAIL	1 RANJAN DAS @ RANJAN KUMAR DAS vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1706. CR. MISC./13637/2021 392 A.BAIL	1 MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.

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1707. CR. MISC./13639/2021 147,341,323,307,3 A.BAIL	1	DHARMENDRA KUMAR @ DHARMENDRA RAVIDAS vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1708. CR. MISC./13641/2021 420,467,468,471,1 A.BAIL	1	UMESH PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SANDEEP JHA	A.G.
1709. CR. MISC./13642/2021 30A A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
1710. CR. MISC./13644/2021 414,420,467,468 A.BAIL	1	TUTU RAI vs THE STATE OF BIHAR	AJIT KUMAR SINGH ABHISHEK KUMAR	A.G.
1711. CR. MISC./13645/2021 363,366A,34, A.BAIL	1	PAPPU YADAV @ PAPPU KUMAR YADAV vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	A.G.
1712. CR. MISC./13647/2021 363,366A,34, A.BAIL	1	SANGITA DEVI vs THE STATE OF BIHAR	ANJANA GUPTA BINOD KUMAR MISHRA	A.G.
1713. CR. MISC./13649/2021 30(A),30(D) A.BAIL	1	KANHAIYA MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1714. CR. MISC./13651/2021 498A, A.BAIL	1	NANDLAL RAUT @ NANDLALA RAUT @ NANDLALA PD. BIN @ NANDLAL PD. BINT vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1715. CR. MISC./13652/2021 304B,34 A.BAIL	1	BABITA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. BINOD KUMAR SINHA ASHOK KUMAR
1716. CR. MISC./13653/2021 304B,201,498A,34 A.BAIL	1	RANJAN YADAV vs THE STATE OF BIHAR	RINA SINHA	A.G.
1717. CR. MISC./13654/2021 406,420 A.BAIL	1	RAVI BHUSHAN KUMAR @ RAVI KUMAR GUPTA vs THE STATE OF BIHAR	RUDRA DEO	A.G.
1718. CR. MISC./13656/2021 341,323,307,325,3 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR	A.G.
1719. CR. MISC./13657/2021 25(1-B)A,26,35 A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G.
1720. CR. MISC./13658/2021 147,148,149,153,1 A.BAIL	1	PRAMOD PRASAD @ PRAMOD SAH vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
1721. CR. MISC./13659/2021 302,201,34 A.BAIL	1	LAVKUSH CHAUDHARY vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1722. CR. MISC./13660/2021 419,420,409,34 A.BAIL	1	ANUJ KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN DIPAK KUMAR MARIA NAZIR SHAKTI SUMAN KUMAR	A.G.
1723. CR. MISC./13663/2021 147,148,149,341,3 A.BAIL	1	SK.NASIM @ NASIM ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI BASHISHTHA NARAYAN MISHRA	A.G.
1724. CR. MISC./13664/2021 341,323,324,354B, A.BAIL	1	MD. NAUSHAD vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1725. CR. MISC./13666/2021 147,149,341,323,3 A.BAIL	1	MAHBOOB vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1726. CR. MISC./13667/2021 420,482,483,34 A.BAIL	1	SHAHANAWAZ @ SHAHANAWAZ ANSARI vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD. MUSHTAQUE ALAM	A.G.
1727. CR. MISC./13668/2021 Anticipotry Bail A.BAIL	1	SHIVADHAR SHARMA vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1728. CR. MISC./13670/2021 30A A.BAIL	1	BHIM SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
1729. CR. MISC./13673/2021 147,149,323,341,3 A.BAIL	1	MD. CHAND BABU NADAF @ MD. CHAND vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1730. CR. MISC./13675/2021 147,148,149,323,3 A.BAIL	1	MAHENDRA YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. SHEO KUMAR PRASAD
1731. CR. MISC./13678/2021 anticipatory bail A.BAIL	1	MUNNILAL THAKUR vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G.
1732. CR. MISC./13679/2021 147,363,366,452,3 A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	ABUL KALAM	A.G.

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1733. CR. MISC./13680/2021 498A, A.BAIL	1 BASANT PRASAD vs THE STATE OF BIHAR	JEETENDRA NARAYAN	A.G.
1734. CR. MISC./13681/2021 30A A.BAIL	1 SURRENDRA YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1735. CR. MISC./13682/2021 341,323,498A,504, A.BAIL	1 SADDAM HUSSAIN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1736. CR. MISC./13683/2021 30(a) A.BAIL	1 GANESH RAI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1737. CR. MISC./13684/2021 272,273,308,34, A.BAIL	1 HARENDRA MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
1738. CR. MISC./13685/2021 30(A) A.BAIL	1 MOSAFIR SAHANI @ MUSAFIR SAHANI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
1739. CR. MISC./13686/2021 147,148,149,323,3 A.BAIL	1 GUDDU @ GUDDU KASAI vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
1740. CR. MISC./13690/2021 363,365,34 A.BAIL	1 RAHUL SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
1741. CR. MISC./13691/2021 anticipatory bail A.BAIL	1 RAMESH @ RAMESH KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR MANOJ KUMAR SINGH	A.G.
1742. CR. MISC./13692/2021 147,148,149,341,3 A.BAIL	1 NARESH CHOUHAN vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. KULDEEP KUMAR
1743. CR. MISC./13693/2021 147,149,341,323,3 A.BAIL	1 AYODHA MANDAL vs THE STATE OF BIHAR	PRIYAJEET PANDEY RAJESH KUMAR SINHA	A.G.
1744. CR. MISC./13695/2021 341,323,324,307,3 A.BAIL	1 ARCHANA JHA vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY SHASHANK SHEKHAR VAISHNAVI SINGH	A.G. SURENDRA KISHORE THAKUR SUBODH KUMAR
1745. CR. MISC./13700/2021 135 A.BAIL	1 RAM SWAROOP RAY vs THE STATE OF BIHAR	DR. OM PRAKASH OM	A.G.
1746. CR. MISC./13701/2021 406 A.BAIL	1 SMT. ANDRILA MAJUMDAR vs THE STATE OF BIHAR	KULDEEP SAHAY JAI PRAKASH CHAUDHARY RAJEEV RANJAN	A.G.
1747. CR. MISC./13704/2021 147,148,149,379,5 A.BAIL	1 DINESH SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1748. CR. MISC./13705/2021 379,414,411 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1749. CR. MISC./13707/2021 354(B),509(A),509 A.BAIL	1 MOHAN KUMAR BOSAK vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1750. CR. MISC./13708/2021 147,148,149,341,3 A.BAIL	1 ARUN THAKUR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
1751. CR. MISC./13710/2021 30(a),30(c) A.BAIL	1 BALCHAND MANJHI vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1752. CR. MISC./13711/2021 414 A.BAIL	1 ANIT YADAV vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
1753. CR. MISC./13712/2021 30A A.BAIL	1 RAJU ANSARI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
1754. CR. MISC./13713/2021 147,148,149,353,3 A.BAIL	1 MUKESH NISHAD vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
1755. CR. MISC./13718/2021 304(B),201,34 A.BAIL	1 SHYAM SUNDER SAW vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
1756. CR. MISC./13719/2021 341,323,324,325,3 A.BAIL	1 BIJLI BHAGAT @ BIJLI BHAGATA vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJAN	A.G. VIJAY SHANKAR SHRIVASTAVA
1757. CR. MISC./13721/2021 341,323,504,506,3 A.BAIL	1 SHIV RATAN DAS @ SIV RATAN DAS vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
1758. CR. MISC./13726/2021 30A A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1759. CR. MISC./13727/2021 420,406,467,468,4 A.BAIL	1 DEEPAK YADAV vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
1760. CR. MISC./13732/2021 341,323,498A,504, A.BAIL	1 LAXMAN LAL DEV vs THE STATE OF BIHAR	KEDAR JHA	A.G.

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1761. CR. MISC./13734/2021 341,323,308,379,5 A.BAIL	1 MURARI KUMAR @ KRISHAN MURARI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. MUKESH KUMAR RAM NIBASH PRASAD
1762. CR. MISC./13737/2021 30A,37(B)(C) A.BAIL	1 JIT PRAKASH YADAV @ ANKIT YADAV @ ANKIT KUMAR vs THE STATE OF BIHAR	AMIT NARAYAN NIRMALA KUMARI RAJIV KUMAR ARUN KUMAR SINHA DAYA SHANKAR PRASAD SINHA	A.G.
1763. CR. MISC./13739/2021 341,323,324,379,3 A.BAIL	1 AMOD RAI vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
1764. CR. MISC./13741/2021 147,148,149,323,3 A.BAIL	1 RABINDRA KUMAR PASWAN @ RAVINDRA KUMAR vs THE STATE OF BIHAR	SRI KRISHNA RANJAN	A.G.
1765. CR. MISC./13742/2021 30A A.BAIL	1 PENTAR @ AJIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1766. CR. MISC./13743/2021 363,366(A),34 A.BAIL	1 NIRMALA DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
1767. CR. MISC./13745/2021 341,323,354,379,5 A.BAIL	1 VIKRAM KUMAR vs THE STATE OF BIHAR	ASHISH GIRISH CHANDRA JHA SHRI NATH PATHAK	A.G. SUNIL KUMAR YADAV
1768. CR. MISC./13748/2021 394,302,34 A.BAIL	1 ZULQUARNAIN AZAM ALIAS ZULFI vs THE STATE OF BIHAR	MD. ANJUM AKHTER	A.G. DEEPAK KUMAR SINGH
1769. CR. MISC./13750/2021 304(B),34 A.BAIL	1 SHAILENDRA SINGH @ SHALU vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1770. CR. MISC./13764/2021 30A A.BAIL	1 RAMASHANKAR RAI @ RAJAJEE vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
1771. CR. MISC./13765/2021 435,34,420,427,46 A.BAIL	1 MANTU MANDAL @ MANOJ MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
1772. CR. MISC./13773/2021 30(a) A.BAIL	1 JAI PRAKASH KUMAR vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
1773. CR. MISC./13777/2021 341,323,324,379,3 A.BAIL	1 LALBABU PRASAD @ LAL BABU SINGH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1774. CR. MISC./13785/2021 147,149,341,323,3 A.BAIL	1 NARESH PRASAD vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1775. CR. MISC./13786/2021 30A A.BAIL	1 TUNTUN SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	A.G.
1776. CR. MISC./13788/2021 30A,37(i) A.BAIL	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	JAGANNATH PRASAD MADHUSUDAN RAI	A.G.
1777. CR. MISC./13793/2021 Bail A.BAIL	1 CHHOTAN PASWAN @ RAM SURESH PASWAN vs THE STATE OF BIHAR	SHASHI DHAR JHA	A.G.
1778. CR. MISC./13798/2021 147,149,341,342,3 A.BAIL	1 ANURAG KUMAR @ CHANDAN vs THE STATE OF BIHAR	RUDRA DEO	A.G.
1779. CR. MISC./13799/2021 30A A.BAIL	1 DHEYANI DAS vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1780. CR. MISC./13803/2021 304(B),201,34 A.BAIL	1 KRISHNA PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
1781. CR. MISC./13805/2021 341,342,323,307,3 A.BAIL	1 BITTU SAH @ BITTU KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
1782. CR. MISC./13806/2021 147,148,149,341,3 A.BAIL	1 DHANANJAY RAI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
1783. CR. MISC./13807/2021 30A A.BAIL	1 MADAN MANDAL vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1784. CR. MISC./13808/2021 147,149,341,342,3 A.BAIL	1 RAM PRAVESH SAO vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
1785. CR. MISC./13810/2021 467,468,420,323,5 A.BAIL	1 MD. SHAHID ISA @ MD. SAHID ISA @ SHADAB ISA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1786. CR. MISC./13811/2021 30A A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
1787. CR. MISC./13814/2021 341,323,448,354,5 A.BAIL	1 RAHUL KUMAR @ GOLU vs THE STATE OF BIHAR	ARUN KUMAR	A.G.

1788. CR. MISC./13818/2021 anticipatory bail A.BAIL	1	DINESH THAKUR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1789. CR. MISC./13820/2021 341,323,324,354,3 A.BAIL	1	MD. DULARE vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1790. CR. MISC./13821/2021 147/148/149/323/5 A.BAIL	1	BALESHAR YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
1791. CR. MISC./13822/2021 304(B),34 A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. CHANDRA MOHAN JHA
1792. CR. MISC./13824/2021 447,341,323,376,5 A.BAIL	1	DEEPAK KUMAR PANDEY vs THE STATE OF BIHAR	ABHAY KUMAR	A.G.
1793. CR. MISC./13825/2021 for land dispute A.BAIL	1	MAHENDRA PANDIT vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1794. CR. MISC./13830/2021 147,148,149,323,3 A.BAIL	1	LAL JHA vs THE STATE OF BIHAR	KAUSHAL KUMAR JHA JYOTI RANJAN JHA	A.G.
1795. CR. MISC./13831/2021 anticipatory bail A.BAIL	1	MD. AZHARUDDIN vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. PREM KUMAR JHA RAJESH KUMAR JHA JYOTI
1796. CR. MISC./13832/2021 30A A.BAIL	1	BHIM SINGH vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1797. CR. MISC./13834/2021 341,323,376,504,5 A.BAIL	1	KUNDAN YADAV @ PRADYUM KUMAR YADAV @ KUNDAN KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
1798. CR. MISC./13836/2021 304(B),34 A.BAIL	1	DILIP MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
1799. CR. MISC./13837/2021 147,148,149,341,3 A.BAIL	1	DILIP KUMAR vs THE STATE OF BIHAR	VINAY KUMAR	A.G.
1800. CR. MISC./13838/2021 30(a) A.BAIL	1	MD ZAHID ALAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1801. CR. MISC./13841/2021 147,148,149,341,3 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
1802. CR. MISC./13843/2021 ANTICIPATORY BAIL A.BAIL	1	REKHA DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1803. CR. MISC./13844/2021 anticipatory bail A.BAIL	1	GAYA SAH vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
1804. CR. MISC./13846/2021 341,323,379,406,4 A.BAIL	1	VINOD NAT vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1805. CR. MISC./13847/2021 30A A.BAIL	1	RAJU PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SHANKAR KUMAR	A.G.
1806. CR. MISC./14656/2021 498-A,34 A.BAIL	1	MD. ALI vs THE STATE OF BIHAR	BINOD KUMAR SINHA AJAY KUMAR PRASAD	UMANATH MISHRA GOPAL KRISHNA
1807. CR. MISC./14657/2021 30A,34 A.BAIL	1	NAWAL SINGH @ NAWAL KUMAR @ NAWAL KUMAR SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1808. CR. MISC./14660/2021 304B,34 A.BAIL	1	UMA SHANKAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G.
1809. CR. MISC./14662/2021 366A,34, A.BAIL	1	MANOJ CHAURASIYA @ MANOJ KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1810. CR. MISC./14669/2021 147,149,341,323,3 A.BAIL	1	MUNNA SHARMA vs THE STATE OF BIHAR	MADHURI KUMARI	A.G.
1811. CR. MISC./14670/2021 272,273 A.BAIL	1	NITYA NAND SHUKLA vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
1812. CR. MISC./14672/2021 30A A.BAIL	1	LADDU YADAV @ SWAMINATH YADAV vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G.
1813. CR. MISC./14678/2021 302,34 A.BAIL	1	KAMESHWAR MANJHI @ KAMESHWAR BHUIYAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1814. CR. MISC./14681/2021 341,323,498(A),31 A.BAIL	1	ANGEEJA KHATUN vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. NAFISUZZOHA
1815. CR. MISC./14683/2021 30A A.BAIL	1	ANIL PRASAD vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	A.G.
1816. CR. MISC./14684/2021 30(a) A.BAIL	1	SITARAM THAKUR vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	A.G.

1817. CR. MISC./14686/2021 341,323,324,302,3 A.BAIL	1 JAY KISHOR SINGH vs THE STATE OF BIHAR	SHIVAM AMRESH KUMAR SINGH VAISHNAVI SINGH AMRENDRA KUMAR	A.G.
1818. CR. MISC./14691/2021 363,366,366(A),37 A.BAIL	1 MD. KUDHUSH @ CHHOTU vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1819. CR. MISC./14695/2021 363,365,302,201,1 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	BARUN KUMAR CHOUDHARY SANDEEP JHA	A.G.
1820. CR. MISC./14696/2021 420,409 A.BAIL	1 SHEKHAR SUMAN TRIPATHI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
1821. CR. MISC./14704/2021 30A,32,41 A.BAIL	1 PAPPU SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
1822. CR. MISC./14706/2021 376,341,323,504,3 A.BAIL	1 MANTOSH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
1823. CR. MISC./14707/2021 498(A),323 A.BAIL	1 MANOJ MAHTO vs THE STATE OF BIHAR	DHARMESH KUMAR	A.G.
1824. CR. MISC./14710/2021 420,406 A.BAIL	1 SUDHANSHU KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
1825. CR. MISC./14712/2021 323,341,379,354,3 A.BAIL	1 KRISHAN MURARI SAH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1826. CR. MISC./14714/2021 341,323,324,295A, A.BAIL	1 DHARMENDRA RAJAK vs THE STATE OF BIHAR	RAJ KISHORE PRASAD	A.G.
1827. CR. MISC./14715/2021 363,365,328,323,3 A.BAIL	1 ANANT KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. DR. OM PRAKASH OM
1828. CR. MISC./14723/2021 363,365,366,34 A.BAIL	1 ROCKY KUMAR @ ROCKY RAI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1829. CR. MISC./14724/2021 30A,30C A.BAIL	1 SANTOSH CHOUDHARY vs THE STATE OF BIHAR	MITHILESH KUMAR	A.G.
1830. CR. MISC./14725/2021 25(1-B)A,26,27 A.BAIL	1 ANUPAM KUMAR SINGH @ CHHOTU SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1831. CR. MISC./14727/2021 341,326,307,504 A.BAIL	1 AMAN KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
1832. CR. MISC./14728/2021 341,323,324,325,3 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
1833. CR. MISC./14729/2021 381 A.BAIL	1 HEMANT KUMAR vs THE STATE OF BIHAR	VIRENDRA PRASAD	A.G.
1834. CR. MISC./14730/2021 30A A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	SATISH KUMAR	A.G.
1835. CR. MISC./14731/2021 323,498a,379,307, A.BAIL	1 MD. HAJRAT @ MJHRT vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
1836. CR. MISC./14732/2021 457,380,411,34 A.BAIL	1 NAIJAMUN NESHA vs THE STATE OF BIHAR	SANGEET DEOKULIAR NAVIN KUMAR SINGH	A.G.
1837. CR. MISC./14735/2021 363,366(A),379,12 A.BAIL	1 RAJU KUMAR KARMAKAR @ RAJU KARMAKAR @ DOMA KARMAKAR @ DOMA vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA	A.G.
1838. CR. MISC./14736/2021 anticipatory bail A.BAIL	1 MANISH KUMAR MAHTO @ MANIS KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
1839. CR. MISC./14737/2021 30A A.BAIL	1 DASRATH SAHANI @ CHHOTU SAHANI vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
1840. CR. MISC./14738/2021 147,148,149,341,3 A.BAIL	1 GAINU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
1841. CR. MISC./14740/2021 341,325,379,504,3 A.BAIL	1 MD RAIHAN @ REHAN ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1842. CR. MISC./14747/2021 341,342,323,324,3 A.BAIL	1 RAGHU NATH YADAV vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	A.G.
1843. CR. MISC./14748/2021 147,148,149,323,5 A.BAIL	1 MD. ZIAUR RAHMAN @ MD. JIYAU vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
1844. CR. MISC./14751/2021 302,34 A.BAIL	1 ASHIYA KHAN @ ASIF KHAN vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G.

1845. CR. MISC./14759/2021 304(B),201,34 A.BAIL	1	UMASHANKAR SINGH @ UMASHANKAR PATEL vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI	A.G.
1846. CR. MISC./14760/2021 272,273,34 A.BAIL	1	RAM CHANDRA RAY vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
1847. CR. MISC./14761/2021 147,148,149,323,3 A.BAIL	1	JAMIRUL HAQUE vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
1848. CR. MISC./14764/2021 INDIAN PENAL CODE A.BAIL	1	SANJAY CHAUDHARY @ RANJAY CHAUDHARY vs THE STATE OF BIHAR	KALYAN SHANKAR ABHINAV KUMAR SINGH	A.G.
1849. CR. MISC./14765/2021 7 A.BAIL	1	JITENDRA SAH vs THE STATE OF BIHAR	SHANKAR KUMAR SHANKAR KUMAR	A.G.
1850. CR. MISC./14770/2021 498(A) A.BAIL	1	DASHRATH MAHATO vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. INDRAJEET BHUSHAN MANISH KUMAR
1851. CR. MISC./14771/2021 20 A.BAIL	1	MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1852. CR. MISC./14772/2021 30A A.BAIL	1	JITU SINGH @ JITENDRA SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1853. CR. MISC./14773/2021 341,325,323,307,3 A.BAIL	1	MD BASIR @ BASIR ALAM vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
1854. CR. MISC./14779/2021 341,323,452,326,4 A.BAIL	1	PRABHUNATH SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1855. CR. MISC./14780/2021 341,323,307,379,5 A.BAIL	1	RAJ KISHOR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. ARVIND KUMAR SINGH MUKUL JEE
1856. CR. MISC./14782/2021 376D, A.BAIL	1	KARTIK SAH @ CHUTEKI SAH @ KARTIK KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
1857. CR. MISC./14784/2021 147,148,149,323,3 A.BAIL	1	PRADEEP YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
1858. CR. MISC./14785/2021 272,273 A.BAIL	1	MANISH BIHARI @ MANISH BIHARI SINGH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1859. CR. MISC./14786/2021 A.Bail A.BAIL	1	RAJESH MUKHIYA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1860. CR. MISC./14787/2021 498A,306,34 A.BAIL	1	ASHA BHARTI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1861. CR. MISC./14788/2021 147,148,341,323,3 A.BAIL	1	VINOD MANDAL vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1862. CR. MISC./14789/2021 341,323,324,307,4 A.BAIL	1	MUKESH KUMAR RAY vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1863. CR. MISC./14791/2021 30A,32-2,41-1 A.BAIL	1	VINOD RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1864. CR. MISC./14792/2021 304B,120B,34 A.BAIL	1	MAHANAND OJHA vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	A.G.
1865. CR. MISC./14797/2021 341,323,324,354(B) A.BAIL	1	RAJJAK vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1866. CR. MISC./14802/2021 498A,341,323,504, A.BAIL	1	SHIV JANAM YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. AJAY KUMAR PANDEY
1867. CR. MISC./14811/2021 341,323,420,406,4 A.BAIL	1	DIPAK KUMAR vs THE STATE OF BIHAR	PANKAJ MAIJORWAR NAGADEO CHOUBEY	A.G.
1868. CR. MISC./14812/2021 341,342,323,379,3 A.BAIL	1	MD. RAKIB @ CHOTU @ MD. RAQUIB AN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1869. CR. MISC./14816/2021 366(A) A.BAIL	1	DHANANJAY PASI vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	A.G.
1870. CR. MISC./14818/2021 147,148,149,341,3 A.BAIL	1	BAMBAM YADAV @ SHATRUGHAN YADAV @ SHATRUGHNA YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
1871. CR. MISC./14819/2021 379 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	BRAJENDRA NATH PANDEY
1872. CR. MISC./14822/2021 147,149,133,323,3 A.BAIL	1	SANJAY PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G.

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1873. CR. MISC./14823/2021 147,148,149,341,3 A.BAIL	1 AZAD KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
1874. CR. MISC./14825/2021 147,148,149,341,3 A.BAIL	1 ASHOK BIND vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	A.G.
1875. CR. MISC./14827/2021 364,120B A.BAIL	1 NOOR ALAM vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G. RAKESH RANJAN
1876. CR. MISC./14829/2021 341,323,504,379,3 A.BAIL	1 SHARWAN YADAV vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
1877. CR. MISC./14833/2021 304,34 A.BAIL	1 BINTESH KUMAR SINGH @ DR. BENKTESH KUMAR YADAV @ BINTESH KUMAR SINGH @ DR. B.K. YADAV vs THE STATE OF BIHAR	ARYAN SINHA RAVI KUMAR PUNEET SIDDHARTHA JITESH SINGH	A.G.
1878. CR. MISC./14835/2021 147,148,149,188,3 A.BAIL	1 AWADESH BIND vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. BHOLA KUMAR
1879. CR. MISC./14837/2021 307,323,324,341,3 A.BAIL	1 RAM CHANDRA MAHTO vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
1880. CR. MISC./14838/2021 420,468,120(B),34 A.BAIL	1 MEGHA RANI vs THE STATE OF BIHAR	JAYRAM SHARMA	A.G. SANJEET KUMAR UJJAWAL BHUSHAN
1881. CR. MISC./14839/2021 323,327,341,379,3 A.BAIL	1 RAVINDRA THAKUR @ RAVINDRA KUMAR THAKUR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH ABHIJEET GAUTAM	A.G. SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP
1882. CR. MISC./14841/2021 341,323,307,34 A.BAIL	1 KALAMUDDIN RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1883. CR. MISC./14844/2021 272,273 A.BAIL	1 RAJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1884. CR. MISC./14851/2021 323,324,341,307,3 A.BAIL	1 VIJAY YADAV @ VIJAY KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. RANJAY KUMAR SINGH
1885. CR. MISC./14852/2021 323,504,420,406,1 A.BAIL	1 MANBODH YADAV @ MANBODH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. JAY PRAKASH SINGH
1886. CR. MISC./14853/2021 420,467,468,471,1 A.BAIL	1 DIVYA BHARTI vs THE STATE OF BIHAR THROUGH S.P., VIGILANCE INVESTIGATION BUREAU, DEPTT. OF VIGILANCES	SANJAY KUMAR	A.G.
1887. CR. MISC./14855/2021 341,323,379,504,5 A.BAIL	1 KARTIK SINGH @ KARTIK KUMAR SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
1888. CR. MISC./14856/2021 341,342,323,498A, A.BAIL	1 MD IFTIKHAR @ IFTIKHAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1889. CR. MISC./14857/2021 341,323,302,34 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1890. CR. MISC./14859/2021 341,323,337,338,3 A.BAIL	1 SANTOSH MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SHIVJEE SINGH	A.G.
1891. CR. MISC./14865/2021 120b A.BAIL	1 RANI DEVI vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
1892. CR. MISC./14866/2021 147,148,341,323,3 A.BAIL	1 BABLI DEVI vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
1893. CR. MISC./14867/2021 302,34 A.BAIL	1 GHOLTI MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SANDEEP JHA	A.G.
1894. CR. MISC./14869/2021 354,354-D,509,511 A.BAIL	1 PINTU KUMAR @ PRASHANT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
1895. CR. MISC./14872/2021 30(a),34,36,38,41 A.BAIL	1 SURAJ PRASAD vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
1896. CR. MISC./14874/2021 341,323,324,307,3 A.BAIL	1 MD SAHABUDDIN @ MD SHAHBUDDIN @ THALABUDDIN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1897. CR. MISC./14876/2021 30A A.BAIL	1 KISHUNDEV @ KISHUNDEV CHAUDHARY vs THE STATE OF BIHAR	AYUSH KUMAR RANJEETA SINGH RANJEET KUMAR	A.G.
1898. CR. MISC./14877/2021 147,149,332,333,3 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
1899. CR. MISC./14878/2021 bail A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	ANKIT KUMAR	A.G.



1900. CR. MISC./14879/2021 341,323,324,307,5 A.BAIL	1 MD. AFTAB @ MD. ALLAIF @ ALLAIF vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA MRS. MOHINI KUMARI	A.G.
1901. CR. MISC./14882/2021 341,325,307,504,5 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1902. CR. MISC./14884/2021 30A A.BAIL	1 RAMBALAK MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1903. CR. MISC./14887/2021 341,323,307,379,5 A.BAIL	1 AKHILESH YADAV vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
1904. CR. MISC./14890/2021 147,148,149,447,4 A.BAIL	1 GOVIND KUMAR @ RAHUL RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1905. CR. MISC./14891/2021 363,366(A) A.BAIL	1 CHHOTELAL SAH @ CHHOTELAL SAHNI vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1906. CR. MISC./15799/2021 341,342,323,498(A) A.BAIL	1 RAM KUMAR BHALOTIA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. SURESH PRASAD SHARMA
1907. CR. MISC./15802/2021 a. bail A.BAIL	1 SANJAY TIWARI @ SANJAY TIWARY vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. DILIP KUMAR ROY
1908. CR. MISC./15803/2021 30A A.BAIL	1 DEEPAK KUMAR RAY @ DEEPAK KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G.
1909. CR. MISC./15804/2021 363A,364,365,34 A.BAIL	1 CHANDAN YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1910. CR. MISC./15806/2021 147,148,149,341,3 A.BAIL	1 RAM BALAK YADAV vs THE STATE OF BIHAR	SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH	A.G.
1911. CR. MISC./15809/2021 147,149,323,341,3 A.BAIL	1 MD REHAN @ REHAN vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1912. CR. MISC./15813/2021 341,323,147,148,1 A.BAIL	1 MAHESH PASWAN vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	A.G.
1913. CR. MISC./15815/2021 302,201,34 A.BAIL	1 RAMESHWAR MANDAL vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
1914. CR. MISC./15820/2021 341,323,354(B),50 A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1915. CR. MISC./15821/2021 326,307,201,34, A.BAIL	1 MD. ASIF vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1916. CR. MISC./15824/2021 409,467,468,471,1 A.BAIL	1 MD QUAMUDDIN ANSARI vs THE STATE OF BIHAR	JYOTI PRAKASH	A.G.
1917. CR. MISC./15825/2021 30(a) A.BAIL	1 SHANKAR CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
1918. CR. MISC./15826/2021 302,506,34 A.BAIL	1 LALU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
1919. CR. MISC./15829/2021 341,323,353,186,1 A.BAIL	1 BIRENDRA PRASAD YADAV @ BIRENDRA KUMAR YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1920. CR. MISC./15830/2021 30(a) A.BAIL	1 NAGENDRA CHAUDHARY vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
1921. CR. MISC./15831/2021 341,323,307,504,5 A.BAIL	1 RAGHUNANDAN GOSWAMI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
1922. CR. MISC./15833/2021 341,323,379,504,3 A.BAIL	1 MAHESH KUMAR @ MAHESH CHAUDHARY vs THE STATE OF BIHAR	SURESH PRASAD SHARMA ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	A.G.
1923. CR. MISC./15838/2021 3,4 A.BAIL	1 SHASTRI TIWARI vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
1924. CR. MISC./15839/2021 452,341,323,337,3 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G. NACHIKETA JHA RAGHWENDRA PRATAP SINGH
1925. CR. MISC./15840/2021 3, A.BAIL	1 BANTI YADAV @ ABUBASAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1926. CR. MISC./15841/2021 147,148,149,302,3 A.BAIL	1 SUNITA DEVI @ ANITA DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SWATI KUMARI SADHNA SUMAN	A.G.

1927. CR. MISC./15846/2021 30A A.BAIL	1 DHARAMVIR KUMAR @ DHARAMVARI KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH BINAY KUMAR	A.G.
1928. CR. MISC./15849/2021 147,148,149,341,3 A.BAIL	1 MANGRU BIN vs THE STATE OF BIHAR	MITHILESH KUMAR	A.G.
1929. CR. MISC./15850/2021 30(a) A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1930. CR. MISC./15853/2021 7, A.BAIL	1 RAM LAKSHAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	A.G.
1931. CR. MISC./15855/2021 30(a) A.BAIL	1 GOWARDHAN MANDAL vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1932. CR. MISC./15858/2021 498A,323,307,354, A.BAIL	1 RAJESH GIRI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1933. CR. MISC./15860/2021 406,420 A.BAIL	1 RAJU PRASAD KESHARI vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. FASHUR RAHMAN MALLICK SANJESH KUMAR SINGH AJAY KUMAR
1934. CR. MISC./15861/2021 304(B),34 A.BAIL	1 ANIL SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH SUNIL KUMAR	A.G.
1935. CR. MISC./15864/2021 302,201,34 A.BAIL	1 DWARIKA BIND @ DOWARIK BIND vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
1936. CR. MISC./15865/2021 376D, A.BAIL	1 MD. NAUSAD @ MD. NAUSAD NADAF @ NAUSAD vs THE STATE OF BIHAR	DINESH JHA	A.G.
1937. CR. MISC./15867/2021 272,273 A.BAIL	1 RAJU RAM @ RAJU KUMAR RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1938. CR. MISC./15873/2021 452,341,342,323,3 A.BAIL	1 BALESHWAR PRASAD SINGH @ BALESHWAR PRASAD vs THE STATE OF BIHAR	BIMAL KUMAR DHIRENDRA KUMAR SINHA YASHPAL YADAV	A.G.
1939. CR. MISC./15875/2021 419,420,467,468,4 A.BAIL	1 KRISHNA KUMAR @ KRISHN KUMAR vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
1940. CR. MISC./15878/2021 30A,32-I,3,41-I,4 A.BAIL	1 ARBIND KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1941. CR. MISC./15880/2021 147,148,149,323,3 A.BAIL	1 ARUN YADAV @ ARUN SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1942. CR. MISC./15881/2021 272,273, A.BAIL	1 DAYA NATH MANDAL @ DAYAN @ MANDAL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1943. CR. MISC./15883/2021 341,323,324,307,3 A.BAIL	1 MD RASID @ MD HARUN RASID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1944. CR. MISC./15884/2021 420,504,34, A.BAIL	1 CHINTU KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA PRASHANT KUMAR CHOUDHARY RANJEET PATEL ABHISHEK SINGH	A.G.
1945. CR. MISC./15886/2021 341,323,379,307,5 A.BAIL	1 RINA DEVI vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1946. CR. MISC./15887/2021 409,467,468,471,1 A.BAIL	1 NAND KISHOR OJHA vs THE STATE OF BIHAR	JYOTI PRAKASH	A.G.
1947. CR. MISC./15888/2021 147,148,149,341,3 A.BAIL	1 CHANDAN SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST ARYA ACHINT	A.G. MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR
1948. CR. MISC./15892/2021 447,341,323,354A, A.BAIL	1 PRAMUKH YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.

1949. CR. MISC./15895/2021 366(A), 34 A.BAIL	1	SUDAI LAL DEO @ SUDAI KUMAR LAL DEO vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1950. CR. MISC./15896/2021 420,467,468,120,B A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1951. CR. MISC./15898/2021 147,148,149,341,3 A.BAIL	1	SARUN YADAV vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1952. CR. MISC./15899/2021 341,323,332,188,3 A.BAIL	1	SATYA NARAYAN MUKHIYA vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G.
1953. CR. MISC./15905/2021 376-D A.BAIL	1	CHHOTU KUMAR @ SUBHAM @ SUBHAM SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH NEERAJ KUMAR	A.G.
1954. CR. MISC./15908/2021 353,341,342,504,5 A.BAIL	1	RITIK KUMAR @ RITEE RAUSHAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH	A.G.
1955. CR. MISC./15910/2021 147,148,149,341,3 A.BAIL	1	WAKIF @ MD. WAKIF vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1956. CR. MISC./15911/2021 461,379 A.BAIL	1	ARVIND KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1957. CR. MISC./15912/2021 147,148,149,448,3 A.BAIL	1	CHANDAN RAI@ CHANDAN KUMAR RAI @ CHANDAR KUMAR RAY vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1958. CR. MISC./15913/2021 341,323,307,504,5 A.BAIL	1	SHASHI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
1959. CR. MISC./15916/2021 30A A.BAIL	1	VEERCHANDRA PASWAN @ VEERCHANDRA PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
1960. CR. MISC./15919/2021 498(A), 376,34 A.BAIL	1	CHHOTELAL RAY vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
1961. CR. MISC./15920/2021 147,148,149,341,3 A.BAIL	1	LAKHAN YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1962. CR. MISC./15921/2021 498A,341,323,504, A.BAIL	1	GURUDAYAL RAJAK vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G.
1963. CR. MISC./15923/2021 147,148,149,341,3 A.BAIL	1	ROHIT MAHTO vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
1964. CR. MISC./15926/2021 ANTICIPATORY BAIL A.BAIL	1	SALMA KHATOON @ HAMIDA KHATOON vs THE STATE OF BIHAR	UPENDRA MISHRA SANJEEB KUMAR SANJU RAJ KUMAR	A.G.
1965. CR. MISC./15927/2021 341,323,324,325,3 A.BAIL	1	KARUNANIDHI DAS @ KUMAR KARUNANIDHI vs THE STATE OF BIHAR	DEEPAK KUMAR KAMAL KISHOR KUMAR DINESH KUMAR	A.G.
1966. CR. MISC./15933/2021 147,149,323,325,3 A.BAIL	1	PANCHA NAND SINGH vs THE STATE OF BIHAR	RAMA NAND PODDAR	A.G.
1967. CR. MISC./15935/2021 anticipatory bail A.BAIL	1	ANUP CHOUBEY @ ABHISHEK CHOUBEY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1968. CR. MISC./15937/2021 341,323,324,447,4 A.BAIL	1	MD. SAHABUDDIN vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1969. CR. MISC./15938/2021 304B,34 A.BAIL	1	CHANDAN KUMAR @ CHANDAN RAY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1970. CR. MISC./15940/2021 anticipatory bail A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1971. CR. MISC./15941/2021 307,34 A.BAIL	1	DHURB RAJ vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1972. CR. MISC./15942/2021 272,273,34 A.BAIL	1	MITHUN KUMAR @ MURLI vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
1973. CR. MISC./15943/2021 30A A.BAIL	1	BALESWAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1974. CR. MISC./15944/2021 341,323,448,324,3 A.BAIL	1	GAURI SHANKAR @ GAURI SHANKAR PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1975. CR. MISC./15945/2021 376,420,354(D),50 A.BAIL	1	SANJIV KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
1976. CR. MISC./15947/2021 307,147,148,149,3 A.BAIL	1	JAY PRAKASH MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.

1977. CR. MISC./15948/2021 25(1-b)a,26,35 A.BAIL	1 PRINCE @ VIVEK KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G. SANJAY KUMAR SINGH
1978. CR. MISC./15949/2021 461,379,34, A.BAIL	1 SUNNY KUMAR vs THE STATE OF BIHAR	MAHENDRA THAKUR A.G.
1979. CR. MISC./15951/2021 366A,363,34, A.BAIL	1 ANIL SAH vs THE STATE OF BIHAR	SHANTI BHUSHAN A.G. SINGH
1980. CR. MISC./15952/2021 341,323,504,120(B A.BAIL	1 AMARJEET SAHNI vs THE STATE OF BIHAR	PANKAJ KUMAR A.G. SHRUTI SINHA
1981. CR. MISC./15953/2021 anticipatory bail A.BAIL	1 AJIT YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.
1982. CR. MISC./15954/2021 341,323,307,504,5 A.BAIL	1 MD. SAINU @ MD. SAINUDIN vs THE STATE OF BIHAR	SHIV PRASAD GUPTA A.G.
1983. CR. MISC./15955/2021 147,148,149,323,3 A.BAIL	1 BACHCHAN SAHANI vs THE STATE OF BIHAR	DHURENDRA KUMAR A.G.
1984. CR. MISC./15958/2021 304 A.BAIL	1 TUNNU SHUKLA @ TUNTUN SHUKLA vs THE STATE OF BIHAR	AARUNI SINGH A.G.
1985. CR. MISC./15960/2021 Anticipatory A.BAIL	1 SITARAM YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH A.G. MUKUL JEE MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
1986. CR. MISC./15965/2021 406,420 A.BAIL	1 DILIP KUMAR @ DILIP RAM vs THE STATE OF BIHAR	SANJEEV KUMAR JHA A.G.
1987. CR. MISC./15966/2021 420 A.BAIL	1 DEVENDRA PANJIYAR vs THE STATE OF BIHAR	RAJIB RANJAN JHA A.G.
1988. CR. MISC./15967/2021 anticipatory bail A.BAIL	1 SHAMBHU SINGH YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY A.G.
1989. CR. MISC./15970/2021 272,273,420,120B A.BAIL	1 MANJEET YADAV @ MANJEET KUMAR vs THE STATE OF BIHAR	RINA SINHA A.G.
1990. CR. MISC./15971/2021 341,323,324,308,5 A.BAIL	1 JAGU CHAUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN A.G. CHOUHARY
1991. CR. MISC./15973/2021 30A A.BAIL	1 HARIBALLAB RAI @ HARIBALLABH RAI @ HARIBALLABH PRASAD vs THE STATE OF BIHAR	RATNAKAR PANDEY A.G.
1992. CR. MISC./15974/2021 438 A.BAIL	1 BHOLU MAHTO @ MANJEET KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE A.G.
1993. CR. MISC./15976/2021 anticipatory bail A.BAIL	1 BHAGWAN JHA vs THE STATE OF BIHAR	SANJEEV KUMAR JHA A.G.
1994. CR. MISC./15977/2021 457,380 A.BAIL	1 AFROJ MANSOOR @ AFROJ MANSOORI vs THE STATE OF BIHAR	UDAY KUMAR A.G. RAM PRABODH THAKUR
1995. CR. MISC./15982/2021 323,498(A),504,50 A.BAIL	1 CHANDAN RAM vs THE STATE OF BIHAR	NAVIN KUMAR SINGH A.G.
1996. CR. MISC./15985/2021 467,468,420,120B, A.BAIL	1 RAJARAM YADAV vs THE STATE OF BIHAR	JYOTI RANJAN JHA A.G. DHANANJAI KUMAR SINGH
1997. CR. MISC./15987/2021 342,323,313,354,3 A.BAIL	1 SHAMBHU RAY @ SHAMBHU RAI @ SHAMBHU KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA A.G.
1998. CR. MISC./15991/2021 25(1-B)A,26,27,35 A.BAIL	1 MD. IMRAN @ KACHHA vs THE STATE OF BIHAR	ANIL KUMAR A.G.
1999. CR. MISC./15992/2021 272,273,290,34, A.BAIL	1 SANJAY RAI @ SANJAY RAY @ SANJAY KUMAR vs THE STATE OF BIHAR	APURVA KUMAR A.G. DILIP KUMAR ROY
2000. CR. MISC./15994/2021 147,148,341,323,3 A.BAIL	1 GORELAL YADAV vs THE STATE OF BIHAR	AMBRISH KUMAR JHA A.G. ANSHUMAN SHREYA SMT. SHASHI PRIYA PATHAK
2001. CR. MISC./15996/2021 anticipatory bail A.BAIL	1 RAHUL KUMAR @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY A.G. MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY
2002. CR. MISC./16002/2021 ANTICIPATORY BAIL A.BAIL	1 MITHUN KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.

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2003. CR. MISC./16005/2021 bail A.BAIL	1	MANU PASWAN @ ABHIMANU PASWAN AND OTHERS vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
2004. CR. MISC./16009/2021 147,148,149,341,3 A.BAIL	1	DHARMENDRA PRASAD @ DHARMENDRA KUMAR PRASAD vs THE STATE OF BIHAR	SHRINATH MANJHI RAJESH ROY	A.G.
2005. CR. MISC./16011/2021 30(A),(D) A.BAIL	1	KAILASH CHOUDHARY @ KAILASH CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2006. CR. MISC./16875/2021 30A A.BAIL	1	KHURSHID KHAN @ KHURSHID SEKH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2007. CR. MISC./16879/2021 341,323,379,498A, A.BAIL	1	DILKHUSH KUMAR vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2008. CR. MISC./16881/2021 498A,323,504 A.BAIL	1	GHANSHYAM MISHRA @ GHANSHYAM JHA vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
2009. CR. MISC./16883/2021 anticipatory bail A.BAIL	1	MD SAHROZ ALAM vs THE STATE OF BIHAR	ARJUN PRASAD NAJMUL HODA	A.G.
2010. CR. MISC./16884/2021 anticipatory bail A.BAIL	1	UDAY KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
2011. CR. MISC./16886/2021 147,149,323,308,5 A.BAIL	1	MALTI DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2012. CR. MISC./16887/2021 cr misc A.BAIL	1	MEENA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2013. CR. MISC./16888/2021 30(a) A.BAIL	1	NAND LAL KUMAR @ NAND LAL vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2014. CR. MISC./16889/2021 147,148,149,341,3 A.BAIL	1	NIRANJAN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
2015. CR. MISC./16892/2021 30A A.BAIL	1	MD. WAKIL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2016. CR. MISC./16894/2021 272,243,34 A.BAIL	1	SANTOSH RAM vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
2017. CR. MISC./16895/2021 147,148,149,341,3 A.BAIL	1	AWADHESH MAHTO @ AWADHESH KUMAR vs THE STATE OF BIHAR	MAHENDRA PRASAD VERMA	SUCHETA YADAV
2018. CR. MISC./16896/2021 147,148,149,341,3 A.BAIL	1	VIJAY PASWAN @ VIJAY KUMAR PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
2019. CR. MISC./16901/2021 272,273,420,120(B A.BAIL	1	JITENDRA YADAV @ JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
2020. CR. MISC./16902/2021 306,34 A.BAIL	1	RAMANJAY PANDEY @ NANHKA vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
2021. CR. MISC./16903/2021 341,323,353,406,4 A.BAIL	1	CHANDRA SHEKHAR AZAD vs THE STATE OF BIHAR	DR. MANOJ KUMAR SWEETY SINHA	MOHAMMAD SUFYAN
2022. CR. MISC./16904/2021 341,323,325,337,3 A.BAIL	1	SATENDRA YADAV vs THE STATE OF BIHAR	SURESH SINGH RABINDRA KUMAR	A.G.
2023. CR. MISC./16905/2021 304,34 A.BAIL	1	TARA KHATOON @ TARO KHATOON vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
2024. CR. MISC./16911/2021 143,341,323,324,3 A.BAIL	1	MUKESH KUMAR @ MUKESH KAPAR @ MUKESH SAHANI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2025. CR. MISC./16912/2021 30A A.BAIL	1	RADHESHYAM SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	PUSHPA SINHA.1
2026. CR. MISC./16913/2021 341,323,324,307,1 A.BAIL	1	ANISH THAKUR @ ANISH KUMAR vs THE STATE OF BIHAR	NITYANAND MISHRA ATUL KUMAR PANDEY	A.G.
2027. CR. MISC./16914/2021 272,273 A.BAIL	1	RAJENDRA SINGH vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
2028. CR. MISC./16917/2021 341,323,307,379,3 A.BAIL	1	UPENDRA SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
2029. CR. MISC./16918/2021 341,323,498(A),50 A.BAIL	1	MD. SABIR vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
2030. CR. MISC./16921/2021 272,273 A.BAIL	1	RAMESH MAHTO vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.

2031. CR. MISC./16925/2021 467,471,420,120(B A.BAIL	1 REKHA DEVI vs THE STATE OF BIHAR, THROUGH VIGILANCE INVESTIGATION BUREAU.	NAKUL KUMAR JAMUAR A.G.	
2032. CR. MISC./16926/2021 337,147,148,149,3 A.BAIL	1 UMESH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2033. CR. MISC./16929/2021 188,272,273 A.BAIL	1 SARSWATI DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2034. CR. MISC./16931/2021 147,149,341,323,3 A.BAIL	1 GAURI SHANKAR DAS vs THE STATE OF BIHAR	PREM KUMAR JHA RAJESH KUMAR JHA JYOTI	NAWAL KISHORE PRASAD
2035. CR. MISC./16932/2021 302,364,201,34 A.BAIL	1 MD. SABIR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
2036. CR. MISC./16933/2021 302,34 A.BAIL	1 SHAKTI PASWAN @ SATYENDRA PASWAN vs THE STATE OF BIHAR	BIRENDRA SHARMA	A.G.
2037. CR. MISC./16934/2021 a.bail A.BAIL	1 RAKESH MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2038. CR. MISC./16935/2021 341,323,307,379,5 A.BAIL	1 KAUSHAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2039. CR. MISC./16936/2021 302,34, A.BAIL	1 GANGA SAH vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	UMESH LAL VERMA ASHOK KUMAR MISHRA KALPNA KUSUM
2040. CR. MISC./16937/2021 394 A.BAIL	1 SANOJ KUMAR @ SANOJ MAHTO vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2041. CR. MISC./16938/2021 419,420,467,468,4 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
2042. CR. MISC./16939/2021 379,411 A.BAIL	1 AYUSH RAJ @ ANKIT KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2043. CR. MISC./16940/2021 304(B),34 A.BAIL	1 BINDO DAS @ BINDESHWARI DAS vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2044. CR. MISC./16942/2021 Anticipatory bail A.BAIL	1 RAJESH SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. RAVI NANDAN
2045. CR. MISC./16946/2021 30A,37B A.BAIL	1 KISHORI PRASAD @ KISHORI SINGH vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA AKHILESH KUMAR PANDEY	SUCHETA YADAV
2046. CR. MISC./16947/2021 30A A.BAIL	1 VIKKY KUMAR @ VICKY KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2047. CR. MISC./16948/2021 498(A) A.BAIL	1 OBAIDUR RAHMAN @ MD. OBAIDUR RAHMAN vs THE STATE OF BIHAR	ZAKI HAIDER	A.G.
2048. CR. MISC./16951/2021 341,323,447,448,3 A.BAIL	1 RAMCHANDRA YADAV @ RAM PRASAD YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
2049. CR. MISC./16952/2021 anticipatory bail A.BAIL	1 JUMMAN KHAN vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
2050. CR. MISC./16953/2021 30(a),32,36,41(i) A.BAIL	1 BIHARI YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2051. CR. MISC./16960/2021 30(a) A.BAIL	1 SHRAWAN KUMAR @ SHARAVAN KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2052. CR. MISC./16962/2021 414,467,468,471,3 A.BAIL	1 UMESH RAI @ UMESH KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
2053. CR. MISC./16964/2021 341,498A,494,379, A.BAIL	1 RAJDEV PRASAD vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G. RAJESH KUMAR
2054. CR. MISC./16965/2021 379,406,504,506,4 A.BAIL	1 SHILA DEVI vs THE STATE OF BIHAR	SHIVNANDAN SAH	ANAND KISHORE CHOUDHARY
2055. CR. MISC./16967/2021 341,323,448,380,5 A.BAIL	1 UMA SINGH vs THE STATE OF BIHAR	ABHIJEET GAUTAM	A.G.
2056. CR. MISC./16969/2021 30A A.BAIL	1 DILIP SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
2057. CR. MISC./16970/2021 147,148,149,341,3 A.BAIL	1 ANIKET KUMAR @ KETU SAHANI vs THE STATE OF BIHAR	NAGENDRA KUMAR DHEERAJ KISHORE SINHA	GANESH PRASAD SINGH

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2058. CR. MISC./16973/2021 304B,34 A.BAIL	1 MINA DEVI vs THE STATE OF BIHAR	AJAY KUMAR THAKUR 2 A.G.
2059. CR. MISC./16974/2021 147,148,149,341,3 A.BAIL	1 NARESH YADAV vs THE STATE OF BIHAR	AJIT KUMAR SINGH A.G.
2060. CR. MISC./16976/2021 363,366A,34 A.BAIL	1 AJAY KUMAR PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR SINGH A.G. RANJEET KUMAR SINGH
2061. CR. MISC./16977/2021 379,411,420,34 A.BAIL	1 UMESH PRASAD SINGH vs THE STATE OF BIHAR	PRIYA RANJAN A.G. SANJEEV KUMAR
2062. CR. MISC./16978/2021 30A A.BAIL	1 BHUAR @ CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH SHYAM KUMAR SINGH VIJAY KUMAR
2063. CR. MISC./16979/2021 30A A.BAIL	1 SHYAM BABU RAI @ SHYAM KUMAR YADAV@SHYAM BABU YADAV vs THE STATE OF BIHAR	SARITA KUMARI SUCHETA YADAV VIJAY ANAND
2064. CR. MISC./16980/2021 147,148,149,427,3 A.BAIL	1 AMZAD ALAM @ MD AMZAD @ MD AMJAD vs THE STATE OF BIHAR	RAJESH ROY A.G. RAVINDRA KUMAR
2065. CR. MISC./16982/2021 147,148,149,341,3 A.BAIL	1 RAJENDRA PASWAN vs THE STATE OF BIHAR	SATYA VEER A.G. SANJAY KUMAR JHA
2066. CR. MISC./16984/2021 30A A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD A.G. ASHOK KUMAR
2067. CR. MISC./16986/2021 3(3),4,5,35(A) A.BAIL	1 RAJENDRA PRASAD @ RAJENDRA MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR PARMESHWAR MEHTA KASHYAP
2068. CR. MISC./16990/2021 341,323,324,447,3 A.BAIL	1 SITA RAM CHAUPAL vs THE STATE OF BIHAR	JAGDISH PRASAD A.G. SINGH
2069. CR. MISC./16992/2021 30A,30D A.BAIL	1 ANUP YADAV @ ANUP KUMAR vs THE STATE OF BIHAR	KAMAL KUMAR SINHA A.G.
2070. CR. MISC./16993/2021 30A A.BAIL	1 DAMODAR PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN SANJAY KUMAR SINGH RAKHI KUMARI
2071. CR. MISC./16995/2021 Anticipatory Bail A.BAIL	1 LALBABU SHRIVASTAV @ LALBABU PRASAD SHRIVASTAV vs THE STATE OF BIHAR	ANANG MOHAN SINHA A.G. BIMLESH KUMAR PANDEY
2072. CR. MISC./16998/2021 25(1-B)A,26,35 A.BAIL	1 MD SADDAM vs THE STATE OF BIHAR	ARVIND KUMAR SINHA A.G.
2073. CR. MISC./17001/2021 147,148,149,341,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	BALESHWAR KAMAT MUKESHWAR DAYAL
2074. CR. MISC./17004/2021 147,148,149,341,3 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN A.G. SONVADRA
2075. CR. MISC./17006/2021 363,366A,34, A.BAIL	1 SUDHIR YADAV @ SUDHIR KUMAR YADAV vs THE STATE OF BIHAR	ANISH CHANDRA ARUN KUMAR SINGH
2076. CR. MISC./17007/2021 304B,34, A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	VIKAS MOHAN MD. SHAKIR AHMAD MUKESHWAR DAYAL
2077. CR. MISC./17011/2021 30A A.BAIL	1 HRIDYA BIND vs THE STATE OF BIHAR	UDAY PRATAP SINGH A.G. PRAVEEN KUMAR
2078. CR. MISC./17012/2021 304B,34 A.BAIL	1 RAJESH CHOUHAN @ RAJESH MAHTO vs THE STATE OF BIHAR	BIMAL KUMAR A.G.
2079. CR. MISC./17013/2021 366A,34, A.BAIL	1 PRIYANKA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR UDAY CHAND PRASAD
2080. CR. MISC./17015/2021 145,147,149,186,3 A.BAIL	1 JAI KUMAR NIRALA vs THE STATE OF BIHAR	MANORANJAN KUMAR A.G.
2081. CR. MISC./17016/2021 341,323,324,307,3 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	RAJ KUMAR A.G. VIJAY KUMAR
2082. CR. MISC./17021/2021 465,467,420,471, A.BAIL	1 SAURAV TANEJA vs THE STATE OF BIHAR	RAJEEV SHEKHAR MUKESHWAR DAYAL ALOK KUMAR BALAJI SHEKHAR
2083. CR. MISC./17027/2021 30(a)(c) A.BAIL	1 SUNIL CHAUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR SINHA A.G.
2084. CR. MISC./17028/2021 387, A.BAIL	1 PRAMOD KUMAR SINGH @ PRAMOD SINGH vs THE STATE OF BIHAR	MD. ANISUR RAHMAN BRAJ KISHORE MD. AKRAM NAIYER PD.(APP)
2085. CR. MISC./17030/2021 376,306 A.BAIL	1 UDYANAND PANDIT vs THE STATE OF BIHAR	NISHANT KUMAR SINHA A.G. TARUN KUMAR SHEKHAR ARVIND KUMAR

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2086. CR. MISC./17032/2021 272,273 A.BAIL	1 MD. AMIR @ MOHD. AAMIR vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
2087. CR. MISC./17035/2021 147,148,149,341,3 A.BAIL	1 ANIL RAI @ ANIL RAY vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
2088. CR. MISC./17037/2021 323,34,406,498A,1 A.BAIL	1 MANISH MRINU @ MANISH MRINU GIRI vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA SANJEEV KUMAR @DEEPAK SAHAY	A.G.
2089. CR. MISC./17038/2021 30A A.BAIL	1 CHHABILA PANDIT @ CHHABILAL PANDIT @ CHHABILA PANDEY @ RAM CHHABILAL PANDEY vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
2090. CR. MISC./17040/2021 323,498(A),504,50 A.BAIL	1 RUBI DEVI @ RUBI KUMARI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH KAMESHWAR SINGH	A.G.
2091. CR. MISC./17041/2021 341,323,325,307,5 A.BAIL	1 BINOD YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
2092. CR. MISC./17045/2021 365,363,302,120B, A.BAIL	1 BITU KUMAR @ KISTESHWAR @ BITTU CHAUDHARY @ TILKESHWAR CHAUDHARY @ KISTESHWAR CHAUDHARY vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G.
2093. CR. MISC./17046/2021 409,467,468,471,1 A.BAIL	1 BINDA SINGH vs THE STATE OF BIHAR	JYOTI PRAKASH	A.G.
2094. CR. MISC./17048/2021 304B,34 A.BAIL	1 GUDDU KUMAR @ GUDDU KUMAR SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP RAKESH MOHAN SINGH	A.G.
2095. CR. MISC./17052/2021 anticipatory bail A.BAIL	1 VIKASH KUMAR SONI @ VIKAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2096. CR. MISC./17059/2021 30A A.BAIL	1 DHARMENDRA KUMAR @ SONU vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
2097. CR. MISC./17061/2021 420,467,468,469,4 A.BAIL	1 SHAILENDRA KUMAR @ SHAILENDRA KUMAR SINHA vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
2098. CR. MISC./17062/2021 414 A.BAIL	1 DINESH KUMAR YADAV vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
2099. CR. MISC./17065/2021 147,149,341,323,3 A.BAIL	1 DHARMENDRA KUMAR @ MUNCHUN vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK KUMAR	A.G.
2100. CR. MISC./17066/2021 147,148,341,323,3 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2101. CR. MISC./17067/2021 307,353,387,34 A.BAIL	1 RAUNAK KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
2102. CR. MISC./17068/2021 341,323,324,379,3 A.BAIL	1 PRAMOD YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2103. CR. MISC./17070/2021 323,341,307,504,5 A.BAIL	1 PRAMOD MAHTO @ PRAMOD KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2104. CR. MISC./17072/2021 363,366,366A,34, A.BAIL	1 RAJ KUMAR @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	MIRTYUNJAY KUMAR MISHRA RANJAN KUMAR JHA VIKAS KUMAR	A.G.
2105. CR. MISC./17073/2021 304B,34 A.BAIL	1 SONI KUMI @ SONIYA DEVI vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
2106. CR. MISC./17904/2021 30A A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2107. CR. MISC./17905/2021 420,406 A.BAIL	1 ANIL KUMAR TIWARI @ ANIL TIWARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2108. CR. MISC./17910/2021 304(B),201,34 A.BAIL	1 BACHCHA SAH @ BACHCHA KUMAR SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2109. CR. MISC./17912/2021 304(B),34 A.BAIL	1 KAMESHWAR TIWARY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
2110. CR. MISC./17914/2021 304,34 A.BAIL	1 LAKHAN SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.



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2111. CR. MISC./17916/2021 295A A.BAIL	1 HIMANSU KUSHWAHA @ ARBIND KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2112. CR. MISC./17918/2021 147,148,323,307,5 A.BAIL	1 KAUSHAL YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2113. CR. MISC./17920/2021 307,34 A.BAIL	1 BARAK YADAV vs THE STATE OF BIHAR	VIKALP NAVIN KUMAR SINHA	A.G.
2114. CR. MISC./17921/2021 147,149,341,323,5 A.BAIL	1 LAWKUSH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH NAVIN KUMAR	A.G.
2115. CR. MISC./17922/2021 406 A.BAIL	1 KRISHNA BIND vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G.
2116. CR. MISC./17927/2021 457,380,511,341,3 A.BAIL	1 DHANANJAY RAM @ DHANJAY RAM @ VICKY @ MALHOTRA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2117. CR. MISC./17928/2021 406,409,420,34, A.BAIL	1 SUMANGAL CHOUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2118. CR. MISC./17930/2021 341,323,354,354B, A.BAIL	1 DINESH RAY @ DINESH KUMAR RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
2119. CR. MISC./17931/2021 498A,34 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	DR. RATAN KUMAR	UDAY CHAND PRASAD
2120. CR. MISC./17934/2021 498A,323,341,384, A.BAIL	1 MD SADRE ALAM vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2121. CR. MISC./17938/2021 30A A.BAIL	1 RAMESH MAHTO vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR NAVNEET KUMAR	A.G.
2122. CR. MISC./17943/2021 341,323,379,354B, A.BAIL	1 MD. ASHLAM vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2123. CR. MISC./17945/2021 30A A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2124. CR. MISC./17947/2021 376, A.BAIL	1 PRAMOD SHARMA vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	A.G.
2125. CR. MISC./17950/2021 304B,201,504,506, A.BAIL	1 AMIN CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2126. CR. MISC./17951/2021 341,323,307,504,3 A.BAIL	1 SITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2127. CR. MISC./17954/2021 147,149,285,436,3 A.BAIL	1 RAJGRIHI SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
2128. CR. MISC./17959/2021 304B,201,120B,34, A.BAIL	1 RAJENDRA RAJAK vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR RIZWANUL JAMA KHAN	A.G.
2129. CR. MISC./17960/2021 25(1-b)A,25(1-AA) A.BAIL	1 AJIT KUMAR @ AJIT SINGH vs THE STATE OF BIHAR	CHOUBEY JAWAHAR	A.G.
2130. CR. MISC./17962/2021 447,341,323,387,3 A.BAIL	1 RAGHUNASH RAI vs THE STATE OF BIHAR	BASANT KUMAR SINGH VISHESH KUMAR SINGH	A.G.
2131. CR. MISC./17964/2021 427,302,34 A.BAIL	1 VISHAL @ VISHAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
2132. CR. MISC./17968/2021 379,353,427,34 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2133. CR. MISC./17971/2021 304B,34 A.BAIL	1 MANTURNA KUNWAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
2134. CR. MISC./17972/2021 304B,34, A.BAIL	1 SAVITA DEVI vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR ANIL KUMAR SHARMA	A.G.
2135. CR. MISC./17973/2021 447,504,506,354(B A.BAIL	1 VIKASH KUMAR @ VIKASH KUMAR GIRI@ VIKAS KUMAR GIRI @ VIKAS KUMAR GIRI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.

2136. CR. MISC./17975/2021 147,148,149,452,3 A.BAIL	1 UMESH KUMAR @ UMESH RAY vs THE STATE OF BIHAR	AJAY KUMAR JAIN	A.G.
2137. CR. MISC./17976/2021 341,323,325,307,4 A.BAIL	1 KANHAIYA MAHTO vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
2138. CR. MISC./17977/2021 313,376,420,323,5 A.BAIL	1 RAJAN KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	SHIVAM NILESH KUMAR UDBHAV	A.G. WASI AKHTAR ASIF KALIM
2139. CR. MISC./17978/2021 272,273 A.BAIL	1 SHIVAM MISHRA @ SHIVAM KUMAR @ SHIVAM KUMAR RAI @ SHIVENDRA KUMAR ROY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
2140. CR. MISC./17980/2021 30A A.BAIL	1 ASHOK SAH vs THE STATE OF BIHAR	JAI PRAKASH SINGH ARTI KUMARI	A.G.
2141. CR. MISC./17983/2021 30A,37C A.BAIL	1 ANIL RAM vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
2142. CR. MISC./17984/2021 304(B),201,120(B) A.BAIL	1 DHARMENDRA KR. RAJAK @ DHARMENDRA RAJAK vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN ANUJ KUMAR	A.G.
2143. CR. MISC./17985/2021 498A,341,323,313, A.BAIL	1 SUMIT PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
2144. CR. MISC./17990/2021 341,323,307,379,5 A.BAIL	1 RAJEEV KUMAR @ RAJU @ JAI SHANKAR KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
2145. CR. MISC./17992/2021 366(A),506,34 A.BAIL	1 RAMAWATI DEVI vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
2146. CR. MISC./17994/2021 341,323,504,308,3 A.BAIL	1 RAMESHWAR YADAV @ RAMISHWAR YADAV vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
2147. CR. MISC./17995/2021 147,149,323,341,3 A.BAIL	1 UMANAND PRASAD @ UMANANDAN PRASAD vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2148. CR. MISC./17997/2021 30A A.BAIL	1 GAURI SHANKAR SAH vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2149. CR. MISC./18001/2021 376,302,341,323,3 A.BAIL	1 MD RAKIM @ RAKEEMUDDIN vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
2150. CR. MISC./18002/2021 341,323,498(A),34 A.BAIL	1 NARGISH KHATOON vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2151. CR. MISC./18003/2021 30A A.BAIL	1 RAJU YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
2152. CR. MISC./18005/2021 Anticipatory bail A.BAIL	1 BHAROSHI SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2153. CR. MISC./18006/2021 341,354,376,511,3 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2154. CR. MISC./18007/2021 30A A.BAIL	1 ARUN SAHANI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2155. CR. MISC./18013/2021 420,406,341,323,5 A.BAIL	1 AMIT KUMAR SINHA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2156. CR. MISC./18014/2021 341,323,324,307,3 A.BAIL	1 SUBASH RAI vs THE STATE OF BIHAR	SAROJ KUMAR SINGH	A.G.
2157. CR. MISC./18017/2021 272,273, A.BAIL	1 RANJAN KUMAR RAY vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
2158. CR. MISC./18018/2021 341,323,386,379,5 A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G.
2159. CR. MISC./18020/2021 341,323,498A,504, A.BAIL	1 RAJESH BISHWAS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2160. CR. MISC./18021/2021 498,304B,201,34 A.BAIL	1 SARITA KUMARI @ SUNITA KUMARI vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
2161. CR. MISC./18023/2021 341,323,324,325,3 A.BAIL	1 KAMESH SAHNI @ KUMESH SAHNI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2162. CR. MISC./18024/2021 467,468,471 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	SHILPI KESHRI ANAND VARDHAN	A.G.
2163. CR. MISC./18025/2021 341,323,313,354,3 A.BAIL	1 MD JABBAR vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.

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2164. CR. MISC./18029/2021 323,341,498A,504, A.BAIL	1 VISHWAJIT KUMAR DHAVAK vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
2165. CR. MISC./18031/2021 341,323,307,504,5 A.BAIL	1 SAYEED ANSARI @ MD. SAYEED ANSARI @MD.SAHID ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2166. CR. MISC./18033/2021 302,120B, A.BAIL	1 GIRISHA KUMARI @ GIRISHA DEVI vs THE STATE OF BIHAR	SHILPI KESHRI ANAND VARDHAN	A.G.
2167. CR. MISC./18035/2021 147,148,149,323,3 A.BAIL	1 SHANI KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. PRAMOD KUMAR SINHA PRAMOD KUMAR SINHA
2168. CR. MISC./18038/2021 304B,201,34 A.BAIL	1 MOHAN PANDIT vs THE STATE OF BIHAR	ASHA KUMARI	A.G.
2169. CR. MISC./18039/2021 341,323,307,504,3 A.BAIL	1 SHANKAR SINGH @ SHANKAR KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
2170. CR. MISC./18040/2021 498(A),323,380,34 A.BAIL	1 SHANKER SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2171. CR. MISC./18041/2021 30,30A,33,34,36,4 A.BAIL	1 SAROJ SAHNI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2172. CR. MISC./18043/2021 272,273 A.BAIL	1 BABULAL MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2173. CR. MISC./18044/2021 341,323,324,307,5 A.BAIL	1 KAMAKHYA SINGH vs THE STATE OF BIHAR	KAPIL DEO SINGH	A.G.
2174. CR. MISC./18047/2021 341,323,504,307,5 A.BAIL	1 JANARDAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
2175. CR. MISC./18048/2021 147,148,149,341,3 A.BAIL	1 PANKAJ YADAV vs THE STATE OF BIHAR	MALA SINHA KARTIK KUMAR SINHA	ADITYA NARAYAN SINGH.1
2176. CR. MISC./18049/2021 147,148,149,337,4 A.BAIL	1 GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G. ANIL KUMAR CHOUDHARY
2177. CR. MISC./18053/2021 365,364,302,201,1 A.BAIL	1 PANKAJ YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2178. CR. MISC./18056/2021 304B,428,34 A.BAIL	1 MEWA KUMAR @ MEWALAL CHAUHAN vs THE STATE OF BIHAR	TABISH SHARFUDDIN	A.G.
2179. CR. MISC./18057/2021 30A A.BAIL	1 VIJAY KUMAR CHAUDHARY vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	A.G.
2180. CR. MISC./18058/2021 anticipatory bail A.BAIL	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2181. CR. MISC./18059/2021 anticipatory bail A.BAIL	1 AFTAB ALAM vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G. RAJANI KANT SINGH
2182. CR. MISC./18060/2021 30(a) A.BAIL	1 BHARDUL SINGH @ ABHAY SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2183. CR. MISC./18061/2021 420,376, A.BAIL	1 RAM PRAVESH PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2184. CR. MISC./18064/2021 147,149,341,323,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2185. CR. MISC./18066/2021 420,409,34 A.BAIL	1 SHAKUNTALA DEVI vs THE STATE OF BIHAR	VIVEK KUMAR	A.G.
2186. CR. MISC./18069/2021 342,307 A.BAIL	1 VINOD KUMAR @ VINODI YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
2187. CR. MISC./18071/2021 382,34 A.BAIL	1 BALIULLAH KHAN vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
2188. CR. MISC./18074/2021 147,148,149,353,3 A.BAIL	1 ANIL KUMAR @ ANIL BIND vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
2189. CR. MISC./18075/2021 498(A),494,34 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
2190. CR. MISC./18076/2021 302,201,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
2191. CR. MISC./18077/2021 147,353,504,506 A.BAIL	1 RAJEEV RANJAN SINGH @ RAJU SHARMA vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
2192. CR. MISC./18079/2021 306,34 A.BAIL	1 BABLI KUMARI vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G. RAVI SHANKER PANKAJ

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2193. CR. MISC./18080/2021 anticipatory bail A.BAIL	1	CHANDAN PASI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2194. CR. MISC./18081/2021 420,376 A.BAIL	1	PHULBABU KUMAR MUKHIYA @ PHULABABU KUMAR MUKHIYA vs THE STATE OF BIHAR	NAVNIT KUMAR GAJENDRA PRASAD YADAV	A.G.
2195. CR. MISC./18084/2021 341,323,324,307,3 A.BAIL	1	PRAMOD MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2196. CR. MISC./18085/2021 304(B),201,120(B) A.BAIL	1	UDAY KUMAR @ AMAN KUMAR vs THE STATE OF BIHAR	RAM VINAY PD. SINGH ARUN KUMAR	A.G.
2197. CR. MISC./18086/2021 30(a) A.BAIL	1	RAJESH KUMAR THAKUR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
2198. CR. MISC./18087/2021 A.bail A.BAIL	1	MD.OLLI @ MOHAMMAD ALI vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. MD. ATAUR RAHMAN ANISUR RAHMAN
2199. CR. MISC./18088/2021 147,149,188,269,2 A.BAIL	1	DHIRAJ KUMAR SINGH @ DHIRAJ SINGH vs THE STATE OF BIHAR	DWIJ RAJ	A.G.
2200. CR. MISC./18093/2021 30(a) A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2201. CR. MISC./18094/2021 304B,34, A.BAIL	1	BASHISHTH MUNI PRADHAN vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G.
2202. CR. MISC./18097/2021 272,273,34 A.BAIL	1	AMARDEO YADAV vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2203. CR. MISC./18103/2021 anticipatory bail A.BAIL	1	MITHU CHAUDHARY @ MITHU KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G.
2204. CR. MISC./18104/2021 30(a) A.BAIL	1	GAURI SHANKAR SAH vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2205. CR. MISC./18106/2021 341,447,323,307,3 A.BAIL	1	NITYANAND RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
2206. CR. MISC./18987/2021 272,273 A.BAIL	1	MD JAKIR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2207. CR. MISC./18988/2021 363,366 A.BAIL	1	UDAY RAM @ UDAY KUMAR RAM vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
2208. CR. MISC./18991/2021 30(a),41(i)(ii) A.BAIL	1	PHOODAN CHAUDHARY vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
2209. CR. MISC./18993/2021 3,4 A.BAIL	1	MOST. UMMATI @ BIBI UMMATI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2210. CR. MISC./18996/2021 341,323,354(B),34 A.BAIL	1	JITENDRA YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2211. CR. MISC./18999/2021 147,341,323,324,3 A.BAIL	1	SHAMBHU YADAV @ SHAMBHU KUMAR YADAV vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
2212. CR. MISC./19000/2021 341,323,504,377/5 A.BAIL	1	SHEIKH NOOR MOHAMMAD vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
2213. CR. MISC./19001/2021 302,120B A.BAIL	1	DIWAKAR DAWARI @ DEEPAK DAWARI vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
2214. CR. MISC./19005/2021 302,120B,34 A.BAIL	1	MD. NAUSHAD vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2215. CR. MISC./19008/2021 147,148,149,341,3 A.BAIL	1	RAJ KUMAR PRASAD vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G. ANIL KUMAR ROY
2216. CR. MISC./19011/2021 15 A.BAIL	1	RISHI SHAH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
2217. CR. MISC./19012/2021 365,366A,120B A.BAIL	1	MD. MOJAHIL @ MOHAJIL vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
2218. CR. MISC./19014/2021 341,323,308,379,5 A.BAIL	1	SANDEEP MAHATO vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	A.G.
2219. CR. MISC./19015/2021 379,420,467,468,4 A.BAIL	1	SINKU SINGH @ SHASHI RANJAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2220. CR. MISC./19016/2021 147,148,149,341,3 A.BAIL	1	IMTIYAZ vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2221. CR. MISC./19022/2021 ANTECEPATORY BAIL A.BAIL	1	LALU YADAV vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.

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2222. CR. MISC./19023/2021 341,323,337,307,3 A.BAIL	1 DHARAMVEER YADAV @ DHARAMVEER KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
2223. CR. MISC./19024/2021 30(a) A.BAIL	1 KUNAL SINGH @ KUNAL KUMAR SINGH @ KUNAL KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2224. CR. MISC./19032/2021 30A A.BAIL	1 RAVIN KUMAR RAY vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
2225. CR. MISC./19033/2021 363,366A,34 A.BAIL	1 MD. SADDAM @ ALTAB @ MD. ALTAB @ ALTAB ALAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2226. CR. MISC./19036/2021 147,148,149,341,3 A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR HARISH KUMAR	A.G.
2227. CR. MISC./19037/2021 356,379, A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G.
2228. CR. MISC./19040/2021 376,493,341,323,5 A.BAIL	1 SHUBHAM KUMAR @ SHUBHAM KUMAR SONU vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
2229. CR. MISC./19041/2021 30C A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2230. CR. MISC./19042/2021 Anticipatory bail A.BAIL	1 BABLOO KUMAR vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
2231. CR. MISC./19043/2021 341,504,323,324,3 A.BAIL	1 KAMESHWAR YADAV @ KAMESHWAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2232. CR. MISC./19045/2021 302,120-B A.BAIL	1 AMRENDRA YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
2233. CR. MISC./19047/2021 302,34 A.BAIL	1 RAM PRAVESH RAI vs THE STATE OF BIHAR	SURESH MUKHIYA ANAND KISHORE CHOUDHARY	A.G.
2234. CR. MISC./19053/2021 363,366-A A.BAIL	1 BITTU KUMAR @ SUMEET KUMAR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI AJAY KUMAR	A.G.
2235. CR. MISC./19055/2021 147,149,333,337,3 A.BAIL	1 PRINCE KUMAR @ KUNDAN KUMAR vs THE STATE OF BIHAR	UMA KANT MISHRA BASANT KUMAR MISHRA	A.G.
2236. CR. MISC./19056/2021 354B, A.BAIL	1 ARUN KUSHWAHA vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
2237. CR. MISC./19057/2021 147,148,149,302,3 A.BAIL	1 MEERA DEVI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
2238. CR. MISC./19058/2021 272,273,120(B),46 A.BAIL	1 VIKRAM SINGH @ VIKRAM KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2239. CR. MISC./19059/2021 30A A.BAIL	1 CHUNA TUDU @ CHUNNA TUDU vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2240. CR. MISC./19060/2021 147,149,23,341,45 A.BAIL	1 MD. RIYAZUL vs THE STATE OF BIHAR	NADIMUL HASAN	A.G.
2241. CR. MISC./19061/2021 anticipatory bail A.BAIL	1 ANESH CHAUDHARY vs THE STATE OF BIHAR	PARAS NATH	A.G.
2242. CR. MISC./19064/2021 147,148,149,341,3 A.BAIL	1 BADRI PANDIT vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
2243. CR. MISC./19066/2021 272,273,34 A.BAIL	1 KISHORI SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2244. CR. MISC./19067/2021 341,323,307,504,3 A.BAIL	1 LALLU MAHTO @ SANJAY MAHTO @ SANJAY KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2245. CR. MISC./19068/2021 272,273,34 A.BAIL	1 RAVINDRA SAHANI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2246. CR. MISC./19070/2021 376,314,304,120(B) A.BAIL	1 KASAMUDDIN ANSARI vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM SHWETA	A.G.
2247. CR. MISC./19071/2021 376-D,366,323,341 A.BAIL	1 RAMJEE KUMAR vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.

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2248. CR. MISC./19075/2021 341,323,325,307,3 A.BAIL	1	SHAHBAAZ KHAN @ SAHNAWAJ KHAN vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	ANANT KUMAR 1
2249. CR. MISC./19076/2021 147,148,149,323,3 A.BAIL	1	KUNAL RAI @ KUNAL KUMAR @ KUNAL KISHORE vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2250. CR. MISC./19078/2021 307,323,341,447,4 A.BAIL	1	PRAKASH SINGH @ PRAKASH KUMAR SINGH AND ANR vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2251. CR. MISC./19082/2021 30(a),56(b) A.BAIL	1	GIRJA NAND CHAUDHARY @ GRIJA NAND CHAUDHARY vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
2252. CR. MISC./19083/2021 30A A.BAIL	1	BUDHAI KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2253. CR. MISC./19084/2021 302,201,34 A.BAIL	1	RAJNI KANT PANDEY vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
2254. CR. MISC./19086/2021 30A A.BAIL	1	SANJAY YADAV@SANJAY KUMAR YADAV vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2255. CR. MISC./19087/2021 147,149,323,307,5 A.BAIL	1	LALAN SINGH @ LALAN KUMAR SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2256. CR. MISC./19088/2021 147,148,149,302,4 A.BAIL	1	RAKESH KUMAR @ BHULAN vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II SANJAY VIKRANT	A.G.
2257. CR. MISC./19091/2021 30A A.BAIL	1	GUDDU KUMAR @ GADDU KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2258. CR. MISC./19092/2021 406,420,467,468,4 A.BAIL	1	BHARAT KUMAR CHOUDHARY @ BHARATH CHOUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA JYOTI	PAWAN KUMAR CHAURASIA
2259. CR. MISC./19097/2021 147,149,341,323,5 A.BAIL	1	SHYAM SUNDAR DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2260. CR. MISC./19098/2021 341,323,324,307,3 A.BAIL	1	INZMAMUL HAQ @ MD SHAN vs THE STATE OF BIHAR	AMIT KUMAR SANJAY KUMAR SINGH	A.G.
2261. CR. MISC./19101/2021 147,149,341,323,3 A.BAIL	1	JAY PRAKASH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2262. CR. MISC./19103/2021 30A A.BAIL	1	SRI NARAYAN MAHTO @ NARAYAN MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2263. CR. MISC./19104/2021 419,420,467,468 A.BAIL	1	RAKESH KUMAR YADAV vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2264. CR. MISC./19110/2021 341,342,364,323,5 A.BAIL	1	AMARJEET KUMAR @ AMARJEET YADAV vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2265. CR. MISC./19112/2021 341,323,324,307,3 A.BAIL	1	DINESHWAR MAHTO vs THE STATE OF BIHAR	KHATIM REZA	A.G.
2266. CR. MISC./19113/2021 341,323,324,307,3 A.BAIL	1	ANIL YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
2267. CR. MISC./19116/2021 147,148,149,323,3 A.BAIL	1	CHANDAN @ AMIT SAHNI @ CHANDAN SAHANI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2268. CR. MISC./19117/2021 302,34 A.BAIL	1	GAUTAM PANDIT @ GAUTAM KUMAR PANDIT vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
2269. CR. MISC./19118/2021 147,148,149,341,3 A.BAIL	1	RAMBADAN YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
2270. CR. MISC./19120/2021 406,420,467,468,5 A.BAIL	1	NASIM ANSARI vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
2271. CR. MISC./19121/2021 363,366,34 A.BAIL	1	SHANKAR KUMAR SINGH @ SHANKAR KUMAR vs THE STATE OF BIHAR	ARUN KUMAR ARUN DSHIRENDRA KUMAR TRIVEDI	A.G.
2272. CR. MISC./19123/2021 147,148,149,341,3 A.BAIL	1	MAHMOOD MIA vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
2273. CR. MISC./19127/2021 apprehension of a A.BAIL	1	RAMDAN RAI @ RAMDAUN RAI vs THE STATE OF BIHAR	NITYANAND	A.G.
2274. CR. MISC./19128/2021 30A A.BAIL	1	DEVENDRA KUMAR @ DEVENDRA MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
2275. CR. MISC./19129/2021 302,120(B) A.BAIL	1	MD. AFROZ vs THE STATE OF BIHAR	N. A. SHAMSI	RANA RANDHIR SINGH

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2276. CR. MISC./19130/2021 302,34, A.BAIL	1 SANJAY SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
2277. CR. MISC./19131/2021 498A,323,341,504, A.BAIL	1 LAXMI CHAUHAN @ RAJKUMAR CHAUHAN vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
2278. CR. MISC./19136/2021 498A, A.BAIL	1 CHHOTELAL PRASAD @ CHHOTELAL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2279. CR. MISC./19137/2021 407,409,420,34 A.BAIL	1 GANESH KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	PARMESHWAR MEHTA
2280. CR. MISC./19138/2021 406,420 A.BAIL	1 RITU KUMAR PANDEY vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
2281. CR. MISC./19140/2021 188,272,273,420,3 A.BAIL	1 AMARDEEP DAS @ BC vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
2282. CR. MISC./19141/2021 420,467,468,470,4 A.BAIL	1 SANTOSH KUMAR CHOUDHARY @ SANTOSH KUMAR vs THE STATE OF BIHAR	SHAMBHU NATH	A.G.
2283. CR. MISC./19145/2021 341,323,354(B),30 A.BAIL	1 ANIL PRASAD vs THE STATE OF BIHAR	PRITISH RANJAN	A.G.
2284. CR. MISC./19150/2021 147,448,341,323,3 A.BAIL	1 PHOOL HASAN @ MD PHOOL HASAN vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2285. CR. MISC./19152/2021 376(2)(G),302,201 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G.
2286. CR. MISC./19154/2021 7 A.BAIL	1 BINAY KUMAR @ BINAY PANJIYARA vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.
2287. CR. MISC./19156/2021 414 A.BAIL	1 RAJESH KUMAR SHARMA @ RAJESH SHARMA vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2288. CR. MISC./19159/2021 414,34 A.BAIL	1 CHANDAN KUMAR @ CHANDAN CHAUDHARI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2289. CR. MISC./19160/2021 328,302,201,34 A.BAIL	1 DHANANJAY PASWAN vs THE STATE OF BIHAR	TEJ NARAYAN SINGH SUSHMA KUMARI HARSH KUMAR SINGH	A.G.
2290. CR. MISC./19165/2021 341,323,325,307,3 A.BAIL	1 UPENDRA JAMADAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2291. CR. MISC./19166/2021 272,273,420,34 A.BAIL	1 PREM KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2292. CR. MISC./19168/2021 30(a) A.BAIL	1 DAYANAND RAI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2293. CR. MISC./19170/2021 Criminal case A.BAIL	1 BIRENDRA YADAV vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
2294. CR. MISC./19173/2021 341,323,324,307,3 A.BAIL	1 SHABNAM KHATOON vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2295. CR. MISC./19175/2021 30(a) A.BAIL	1 RAJESH RAM vs THE STATE OF BIHAR	DHRAMVEER	A.G.
2296. CR. MISC./19183/2021 147,148,341,323,3 A.BAIL	1 MURARI BIND vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.
2297. CR. MISC./19184/2021 147,148,341,323,3 A.BAIL	1 RANJIT SAH vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G.
2298. CR. MISC./19188/2021 30(a) A.BAIL	1 AVINASH KUMAR SINGH @ LAMBU @ AVINASH KUMAR RAY vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2299. CR. MISC./19189/2021 302,34 A.BAIL	1 UPENDRA YADAV @ UPENDRA RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2300. CR. MISC./19190/2021 147,148,149,341,3 A.BAIL	1 MADAN SHARMA vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
2301. CR. MISC./19192/2021 304(B),34 A.BAIL	1 NITU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA KUMUD RANJAN RAY	A.G.

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2302. CR. MISC./19193/2021 379,411 A.BAIL	1	RANJIT KR. MANJHI @ RANJIT KUMAR MANJHI vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
2303. CR. MISC./19196/2021 302,201 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
2304. CR. MISC./19208/2021 147,149,341,323,3 A.BAIL	1	BINOD BHAGAT vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2305. CR. MISC./19209/2021 341,323,379,354-B A.BAIL	1	VIKASH KUMAR GUPTA vs THE STATE OF BIHAR	RAMCHANDRA SINGH PANCHANAND PRASAD KHARWAR	A.G.
2306. CR. MISC./20075/2021 30(A) A.BAIL	1	JITENDRA MANJHI vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	BRAJENDRA NATH PANDEY
2307. CR. MISC./20076/2021 30A,37C A.BAIL	1	RASHID ALAM vs THE STATE OF BIHAR	RAJIV RANJAN SINGH BIRENDRA KUMAR	A.G.
2308. CR. MISC./20081/2021 147,148,149,341,3 A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	MADHURI LATA
2309. CR. MISC./20082/2021 Anticipatory bail A.BAIL	1	RAJU DAS vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2310. CR. MISC./20084/2021 147,148,149,341,3 A.BAIL	1	VINDU KUMAR @ BINDU KUMAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	ANAND MOHAN PRASAD MEHTA
2311. CR. MISC./20088/2021 323,379,406,498A, A.BAIL	1	DILIP SINGH @ DILIP KUMAR SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
2312. CR. MISC./20089/2021 302,120B,34 A.BAIL	1	JITENDRA CHAUDHARY vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	LALAN KUMAR
2313. CR. MISC./20091/2021 341,323,324,307,3 A.BAIL	1	RAJ KUMAR PANDEY vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
2314. CR. MISC./20098/2021 147,149,341,323,3 A.BAIL	1	MD. MOKHTAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2315. CR. MISC./20102/2021 272,273 A.BAIL	1	VIKAU MAHTO @ BIKAU MAHTO vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2316. CR. MISC./20106/2021 147,148,149,341,3 A.BAIL	1	TULLU CHAUDHARY vs THE STATE OF BIHAR	PAWAN KUMAR SHUBHESH PANDEY	A.G.
2317. CR. MISC./20108/2021 356,379,420,120(B A.BAIL	1	KAUSHLENDRA KUMAR @ NETAJEE vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
2318. CR. MISC./20109/2021 30-A A.BAIL	1	RAJESH KUMAR @ RAJESH KUSHWAHA vs THE STATE OF BIHAR	ANIRUDH MISHRA JAGDISH PRASAD	A.G.
2319. CR. MISC./20113/2021 364,34 A.BAIL	1	BINOD KUMAR @ BINOD @ LANGRA vs THE STATE OF BIHAR	SUBODH KUMAR SWARN KIRAN	A.G.
2320. CR. MISC./20114/2021 30A,30D A.BAIL	1	AZAD CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2321. CR. MISC./20117/2021 Anticipatory bail A.BAIL	1	ANANT KUMAR @ ANAND KUMAR @ ANAT RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2322. CR. MISC./20121/2021 272,273,414 A.BAIL	1	GANESH SAHANI vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2323. CR. MISC./20126/2021 ANTICIPATORY BAIL A.BAIL	1	SURENDRA YADAV @ PULI KUMAR @ PULI vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
2324. CR. MISC./20129/2021 30A A.BAIL	1	SANTOSH KUMAR @ SANTOSH RAY vs THE STATE OF BIHAR	MANISH KUMAR DEO NARAYAN PRASAD	SYED EHTESHAMUDDIN
2325. CR. MISC./20131/2021 498-A,506,34 A.BAIL	1	UMESH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2326. CR. MISC./20135/2021 365,366,120B,34 A.BAIL	1	ASHOK KUMAR @ ASHOK MALAKAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. DHANANJAY KUMAR TIWARY	UMA SHANKAR PRASAD SINGH



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2327. CR. MISC./20137/2021 341,323,342,325,3 A.BAIL	1 AJAY SINGH vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2328. CR. MISC./20138/2021 147,148,149,341,3 A.BAIL	1 TABREJ vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
2329. CR. MISC./20140/2021 376 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2330. CR. MISC./20142/2021 147,148,149,37,33 A.BAIL	1 MD. MINHAJ @ SETH JEE @ MINHAJUDDIN @ SETH JI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
2331. CR. MISC./20143/2021 363,366,120(B),34 A.BAIL	1 BECHAN YADAV vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K.	AWADHESH KUMAR SINGH
2332. CR. MISC./20145/2021 395,414 A.BAIL	1 MOTI KUMAR vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
2333. CR. MISC./20146/2021 341,323,504,498A, A.BAIL	1 MD. HARUN @ HARUN ANSARI @ MD. HARUN RASID vs THE STATE OF BIHAR	BALRAM KAPRI	SANGEETA SHARMA
2334. CR. MISC./20148/2021 272,273 A.BAIL	1 BAIDHNATH CHAUDHARY vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2335. CR. MISC./20150/2021 30A A.BAIL	1 RAJESH SAH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2336. CR. MISC./20155/2021 341,323,325,307,3 A.BAIL	1 ROSHAN PANDIT vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
2337. CR. MISC./20156/2021 30A A.BAIL	1 PARIKSHAN MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2338. CR. MISC./20157/2021 272,273 A.BAIL	1 VIDEO RAI @ VEDEO RAI vs THE STATE OF BIHAR	JAY PRAKASH SHARMA	A.G.
2339. CR. MISC./20159/2021 anticipatory bail A.BAIL	1 SANOJ KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
2340. CR. MISC./20160/2021 30-A A.BAIL	1 RAMESH DAS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2341. CR. MISC./20164/2021 272,273,34 A.BAIL	1 ANIL RAI @ ANIL KUMAR RAI vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
2342. CR. MISC./20171/2021 25(1-B)A,26, A.BAIL	1 MAHESH RAI @ MAHESH YADAV vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	A.G.
2343. CR. MISC./20174/2021 30,32,37B,C A.BAIL	1 SANJIT PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2344. CR. MISC./20176/2021 147,341,323,307,5 A.BAIL	1 JAIRAM SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
2345. CR. MISC./20182/2021 30(a) A.BAIL	1 BINDU RAJAK vs THE STATE OF BIHAR	RANJIT KUMAR	DAMODAR PRASAD TIWARY
2346. CR. MISC./20184/2021 ANTICIPATORY BAIL A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
2347. CR. MISC./20185/2021 363 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2348. CR. MISC./20186/2021 341,323,324,307,3 A.BAIL	1 DILIP YADAV vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ASHUTOSH KUMAR	A.G.
2349. CR. MISC./20188/2021 30A A.BAIL	1 MUNNA BHANT @ MAAN SINGH vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
2350. CR. MISC./20190/2021 447,448,498A,323, A.BAIL	1 MOJIBUR RAHMAN @ SHEIKH MOJIBUR RAHMAN @ MOJIBUR SHEIKH vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	A.G.
2351. CR. MISC./20191/2021 341,387,406,420,1 A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM ANITA KUMARI	BRAJENDRA NATH PANDEY
2352. CR. MISC./20195/2021 341,323,498A,376D A.BAIL	1 TAZADIN KHAN @ TAZDIN KHAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2353. CR. MISC./20198/2021 30A A.BAIL	1 MANOJ KURAIL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2354. CR. MISC./20201/2021 341,323,324,308,5 A.BAIL	1 SUMRIT SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.

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2355. CR. MISC./20205/2021 341,323,307,504,5 A.BAIL	1 MD. CHAND vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	SYED MOJIBUR RAHMAN
2356. CR. MISC./20209/2021 498A,34 A.BAIL	1 PRAMOD PANDIT @ PRAMOD KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2357. CR. MISC./20210/2021 147,149,341,323,3 A.BAIL	1 SARWAR vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G. ANIL PRASAD SINGH
2358. CR. MISC./20213/2021 241,323,324,307,4 A.BAIL	1 PUSHPA DEVI vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
2359. CR. MISC./20215/2021 Anticipatory bail A.BAIL	1 DABLU KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
2360. CR. MISC./20217/2021 341,323,325,307,3 A.BAIL	1 VIKKU RAI @ BIKKU RAI @ BIKKU KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH SUNIL KUMAR DEWENDRA NARAYAN SINGH	A.G.
2361. CR. MISC./20218/2021 147,341,323,324,3 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2362. CR. MISC./20219/2021 272,273 A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2363. CR. MISC./20221/2021 30,30-A A.BAIL	1 RAKESH RAM vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2364. CR. MISC./20223/2021 147,148,149,341,3 A.BAIL	1 ANIL YADAV vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2365. CR. MISC./20224/2021 341,324,307, A.BAIL	1 RAMAN JHA vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
2366. CR. MISC./20225/2021 409,420/34 A.BAIL	1 MUNNA CHAUDHARY vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
2367. CR. MISC./20226/2021 498A,34 A.BAIL	1 SHASHI RANJAN KUMAR @ SHASHI RANJ KUMAR SAH @ LALU @ SHASHI RANJAN KUMAR SAH vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
2368. CR. MISC./20229/2021 8,15C,25,29, A.BAIL	1 DILBAG SINGH @ BAGGA vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA BINOD KUMAR PANDEY	RAM SEVAK CHOUDHARY
2369. CR. MISC./20230/2021 147,148,149,307,3 A.BAIL	1 SUBHASH KAPRI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
2370. CR. MISC./20233/2021 341,323,324,307,3 A.BAIL	1 MIRTYUNJAY KUMAR SINGH @ MIRTYUNJAY SINGH vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	MD. ASLAM ANSARI
2371. CR. MISC./20234/2021 342,370,376,419,4 A.BAIL	1 SUBODH KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	DR. AJEET KUMAR
2372. CR. MISC./20235/2021 30(a),41(1) A.BAIL	1 SADHU RAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	MD. FAHIMUDDIN
2373. CR. MISC./20238/2021 30A A.BAIL	1 RANJIT RAI vs THE STATE OF BIHAR	RINA SINHA	A.G.
2374. CR. MISC./20241/2021 30A,41(i)(ii) A.BAIL	1 HARERAM RAY vs THE STATE OF BIHAR	SACHIDA NAND RAI	ANAND MOHAN PRASAD MEHTA
2375. CR. MISC./20242/2021 Anticipatory bail A.BAIL	1 SANJAY PRASAD vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2376. CR. MISC./20245/2021 341,323,307,504,5 A.BAIL	1 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	ANAND MOHAN PRASAD MEHTA
2377. CR. MISC./20246/2021 25(1-B)a,26 A.BAIL	1 DHARMENDRA KUMAR CHOUBEY @ DHARAM CHOUBEY @ DHARAMENDRA vs THE STATE OF BIHAR	BIBHAKAR TIWARY SUSHIL KUMAR SINGH	BRAJ KISHORE PD.(APP)
2378. CR. MISC./20247/2021 379,411 A.BAIL	1 SUJIT SAW @ SUJEET KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	AMITESH KUMAR

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2379. CR. MISC./20249/2021 30(a) A.BAIL	1 SURESH MAHTO vs THE STATE OF BIHAR	PANKAJ KUMAR	SANGEETA SHARMA
2380. CR. MISC./20250/2021 341,323,324,384,3 A.BAIL	1 MD. UJALE @ ABDUL RASID vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT SHIVNANDAN SAH	SURESH PRASAD SINGH
2381. CR. MISC./20251/2021 341,323,379,498(A A.BAIL	1 AKHHTAR HUSSAIN @ AKTAR HUSSAIN vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	PARMANAND KUMAR SINGH
2382. CR. MISC./20252/2021 341,323,307,447,5 A.BAIL	1 SUGAN MAHATO vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY RAMENDRA KUMAR BHARTI DHANANJAY KUMAR	RAM PRIYA SHARAN SINGH
2383. CR. MISC./20253/2021 356,379 A.BAIL	1 KANHAI MANDAL vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
2384. CR. MISC./20254/2021 406,409,419,420 A.BAIL	1 JAI NANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2385. CR. MISC./20258/2021 304(B),34 A.BAIL	1 KISHORI MAHTO @ KISHORI SINGH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2386. CR. MISC./20259/2021 30A,37C A.BAIL	1 AMRESH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
2387. CR. MISC./20261/2021 147,148,149,188,1 A.BAIL	1 SHAMA KURAIISHI @ IRSHAD ALAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	RAJENDRA SINGH
2388. CR. MISC./20262/2021 307,504,506,34 A.BAIL	1 MALIK YADAV @ HIMANSHU KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	SYED EHTESHAMUDDIN
2389. CR. MISC./20263/2021 30A A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
2390. CR. MISC./20266/2021 323,324,325,406,4 A.BAIL	1 MUKESH KUMAR PANDEY vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	AJIT KUMAR
2391. CR. MISC./20267/2021 341,323,308,379,5 A.BAIL	1 HARI CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2392. CR. MISC./20273/2021 147,148,149,384,3 A.BAIL	1 BABLU SADA AND OTHERS vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
2393. CR. MISC./20276/2021 302,120B,34 A.BAIL	1 RENU DEVI@ RENU KUMARI vs THE STATE OF BIHAR	SANJEEV KUMAR BIJAY KUMAR DUBEY MANINDRA NATH TIWARI	A.G.
2394. CR. MISC./20277/2021 457,380, A.BAIL	1 SIKANDRA PASWAN @ SIKENDRA PASWAN vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR PANCHANAND KUMAR	A.G.
2395. CR. MISC./20282/2021 147,148,149,302,4 A.BAIL	1 ANUPLAL RAI @ ANUP RAI vs STATE OF BIHAR	VAISHNAVI SINGH UDBHAV NILESH KUMAR	A.G.
2396. CR. MISC./20285/2021 341,323,324,307,5 A.BAIL	1 MRITUNJAY SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINHA	A.G.
2397. CR. MISC./20287/2021 30(A) A.BAIL	1 LALAN CHAUDHARY vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
2398. CR. MISC./20290/2021 380,307,357 A.BAIL	1 RAJ BALI SINGH vs THE STATE OF BIHAR	RADHA MOHAN SINGH RITURAJ SINGH	A.G.
2399. CR. MISC./20293/2021 341,323,324,504,3 A.BAIL	1 MD RAFIQUE ALAM @ RAFIQUE ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2400. CR. MISC./20294/2021 498(A),323,324,31 A.BAIL	1 SANJAY KUMAR MISHRA @ SANJAY MISHRA vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G.
2401. CR. MISC./20295/2021 30(a) A.BAIL	1 RAVINDRA RAY @ RABINDRA KUMAR RAY vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2402. CR. MISC./20296/2021 341,323,324,354,3 A.BAIL	1 AKHTARI SAHIN@RANI KHATOON vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G.
2403. CR. MISC./20297/2021 30A A.BAIL	1 AMARNATH KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.

2404. CR. MISC./20298/2021 392 A.BAIL	1 GYANJI @ GYANSHARAN KUMAR vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
2405. CR. MISC./20299/2021 341,342,323,120B, A.BAIL	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.
2406. CR. MISC./21177/2021 miscreants was un A.BAIL	1 SUBODH KUMAR RAZAK @ SUBODH KUMAR vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
2407. CR. MISC./21184/2021 341,323,504,498A, A.BAIL	1 MD. AJMUDDIN vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
2408. CR. MISC./21185/2021 341,323,354,379,3 A.BAIL	1 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	NIRBHAY PRASHANT	A.G.
2409. CR. MISC./21186/2021 anticipatory bail A.BAIL	1 VISHENDRA SHARMA @ VISHENDRA THAKUR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2410. CR. MISC./21187/2021 341,323,324,307,3 A.BAIL	1 SUBHASH ROY @ SUBHASH KUMAR ROY @ SUBHASH KUMAR vs THE STATE OF BIHAR	BAM BAHADUR JHA	ATUL CHANDRA
2411. CR. MISC./21191/2021 307,379,341,323,5 A.BAIL	1 PAPPU KUMAR SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
2412. CR. MISC./21193/2021 323,498-A A.BAIL	1 AJAY KUMAR TAMOLI @ AJAY KUMAR vs THE STATE OF BIHAR	AVANISH KUMAR SINGH	A.G.
2413. CR. MISC./21196/2021 147,149,341,323,3 A.BAIL	1 CHANDRASHEKHAR KUMAR @ KARU @ SHASHI SEKHAR KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA	A.G.
2414. CR. MISC./21198/2021 366A,34 A.BAIL	1 SHEIKH AKHTAR @ SK. AKHTAR vs THE STATE OF BIHAR	MD. ASLAM ANSARI	A.G.
2415. CR. MISC./21200/2021 420,406,504,506,3 A.BAIL	1 VIJAY SHANKAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR MANINDRA NATH TIWARI BIJAY KUMAR DUBEY	A.G.
2416. CR. MISC./21203/2021 147,149,307,323,3 A.BAIL	1 ABNISH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP	A.G.
2417. CR. MISC./21204/2021 147,148,149,323,3 A.BAIL	1 BULLET KUMAL @ BULET KUMAR vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G. AJAY KUMAR TIWARY
2418. CR. MISC./21207/2021 447,147,148,149,3 A.BAIL	1 ARVIND TANTI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
2419. CR. MISC./21208/2021 341,447,324,307,5 A.BAIL	1 SARFUDDIN MIYAN vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2420. CR. MISC./21212/2021 272,273 A.BAIL	1 PRADEEP KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
2421. CR. MISC./21218/2021 Anticipatory Bail A.BAIL	1 RAKESH PAWAN vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
2422. CR. MISC./21221/2021 341,323,324,354B, A.BAIL	1 RAJESH RAM @ RAJESH KUMAR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
2423. CR. MISC./21225/2021 272,273 A.BAIL	1 KUDISH YADAV vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
2424. CR. MISC./21226/2021 anticipatory bail A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2425. CR. MISC./21230/2021 anticipatory bail A.BAIL	1 BAHADUR SINGH vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
2426. CR. MISC./21232/2021 BAIL A.BAIL	1 SANT KUMAR @ SANT KUMAR RAM vs THE STATE OF BIHAR	JAI PRAKASH SINGH ARTI KUMARI	A.G.
2427. CR. MISC./21233/2021 30(a),41(1) A.BAIL	1 SANTOSH PANDEY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2428. CR. MISC./21234/2021 147,149,447,448,3 A.BAIL	1 DHARMENDRA SINGH vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
2429. CR. MISC./21236/2021 341,323,307,427,3 A.BAIL	1 KANCHAN DEVI vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.
2430. CR. MISC./21237/2021 30A A.BAIL	1 MUKESH SAH @ MUKESH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2431. CR. MISC./21238/2021 366(A),120(B),34 A.BAIL	1 VIBHA DEVI @ BIBHA DEVI @ VIBHA KUMARI vs THE STATE OF BIHAR	ARYAN SINHA RAVI KUMAR PUNEET SIDDHARTHA	A.G.

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2432. CR. MISC./21245/2021 272,273,308/34 A.BAIL	1 BIKASH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G
2433. CR. MISC./21247/2021 341,323,379,307,5 A.BAIL	1 CHANDRA BHUSHAN RAI @ CHANDRABHUSHAN vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G
2434. CR. MISC./21248/2021 33(i)(b),33(i)(d) A.BAIL	1 SUKANTI DEVI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G
2435. CR. MISC./21250/2021 147,149,341,323,3 A.BAIL	1 RUPESH KUMAR @ RUPESH SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G
2436. CR. MISC./21255/2021 363,366(A),34 A.BAIL	1 MUKESH BHAGAT @ MUKESH KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
2437. CR. MISC./21257/2021 341,342,323,307,4 A.BAIL	1 PRINCE KUMAR @ PRINCE LAL DAS vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G VINAY KUMAR MISHRA
2438. CR. MISC./21259/2021 120B,302,201,34, A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	A.G
2439. CR. MISC./21260/2021 anticipatory bail A.BAIL	1 SARITA KUMARI vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G
2440. CR. MISC./21262/2021 341,323,302,201,3 A.BAIL	1 VICKY KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. BIPIN KUMAR
2441. CR. MISC./21263/2021 30A A.BAIL	1 BHIKHARI SAHNI @ BHIKHAR SAHNI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2442. CR. MISC./21264/2021 498A,34, A.BAIL	1 SUBHASH KUMAR vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK	A.G
2443. CR. MISC./21265/2021 30(a)(b)(c)(f),37 A.BAIL	1 SUNIL PATEL vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2444. CR. MISC./21267/2021 a.bail A.BAIL	1 MD.JAMAL@MD.JAMALUDDIN vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	A.G.
2445. CR. MISC./21268/2021 414 A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
2446. CR. MISC./21269/2021 272,273 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI	A.G.
2447. CR. MISC./21270/2021 270,272,34, A.BAIL	1 RAMESH JAISAWAL vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
2448. CR. MISC./21271/2021 anticipatory bail A.BAIL	1 MUKESH KUMAR SUMAN @ MUKESH RAM vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	A.G.
2449. CR. MISC./21273/2021 272,273 A.BAIL	1 DHIRAJ BORA vs THE STATE OF BIHAR	MD. FAZLE KARIM	A.G.
2450. CR. MISC./21278/2021 Anticipatory bail A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV	A.G.
2451. CR. MISC./21280/2021 30A A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	ZEYAUH HODA	A.G
2452. CR. MISC./21283/2021 366A,34 A.BAIL	1 GOVIND SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2453. CR. MISC./21285/2021 272,273 A.BAIL	1 RATNESH PASWAN @ AKSHAY PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2454. CR. MISC./21288/2021 498A, A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
2455. CR. MISC./21289/2021 30A A.BAIL	1 VIDYA CHOUHAN vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
2456. CR. MISC./21290/2021 380 A.BAIL	1 ARJUN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G. SHAILENDRA KUMAR JHA
2457. CR. MISC./21291/2021 25(1-AA),25(1-B)a A.BAIL	1 DUKHMOHAN PANDIT vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
2458. CR. MISC./21293/2021 498A,323,504,506, A.BAIL	1 SONU SINGH @ SONU KUMAR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G

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2459. CR. MISC./21294/2021 323,324,354B,467, A.BAIL	1 RAM KEWAL PRASAD vs THE STATE OF BIHAR	SATYA VEER SANJAY KUMAR JHA	A.G.
2460. CR. MISC./21296/2021 147,148,149,323,3 A.BAIL	1 DEEPAK MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2461. CR. MISC./21298/2021 363,366(A),34 A.BAIL	1 RAM GANESH RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
2462. CR. MISC./21299/2021 341,323,354B,504, A.BAIL	1 SANDEEP KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2463. CR. MISC./21300/2021 406,420 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2464. CR. MISC./21301/2021 341,323,325,307,5 A.BAIL	1 VIJAY CHAUDHARY vs THE STATE OF BIHAR	BINIT KUMAR	A.G. VIJAY SHANKAR SHRIVASTAVA PRAVIN KUMAR RITESH KUMAR SINHA
2465. CR. MISC./21304/2021 302,34 A.BAIL	1 JITENDRA SAHANI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
2466. CR. MISC./21305/2021 341,323,504,325,3 A.BAIL	1 RAM SWAROOP DAS vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
2467. CR. MISC./21307/2021 341,323,342,324,3 A.BAIL	1 AKASH CHAUDHARY @ AKASH CHOUDHARY @ AKASH KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2468. CR. MISC./21310/2021 447,188,353,379,3 A.BAIL	1 UPENDRA SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
2469. CR. MISC./21311/2021 448,341,323,324,3 A.BAIL	1 MITHU YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
2470. CR. MISC./21313/2021 379,411,420,34 A.BAIL	1 CHANDAN @ CHANDAN PASWAN vs THE STATE OF BIHAR	ANIL CHANDRA	A.G.
2471. CR. MISC./21315/2021 420,406,341,323,3 A.BAIL	1 P. RAVI PRASAD @ POLIMETLA RAVI PRASAD @ RAVI PRASAD vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	A.G.
2472. CR. MISC./21317/2021 147,149,341,323,3 A.BAIL	1 GULSHED ALAM vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
2473. CR. MISC./21322/2021 30A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2474. CR. MISC./21334/2021 188,379,411,201 A.BAIL	1 ARUN KUMAR @ ARUN YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2475. CR. MISC./21341/2021 120(B),147,148,14 A.BAIL	1 RAMAN KUMAR @ GUDDU PANJABI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.
2476. CR. MISC./21343/2021 147,148,149,323,3 A.BAIL	1 RAM BHAROS PASWAN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2477. CR. MISC./21344/2021 498(A),304(B),34 A.BAIL	1 MUNARI DEVI vs THE STATE OF BIHAR	NARENDRA KUMAR NAVIN KUMAR RAKESH KUMAR JHA	PUSHPA SINHA
2478. CR. MISC./21345/2021 341,323,307,354B, A.BAIL	1 NEELAM DEVI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
2479. CR. MISC./21346/2021 302,120(B),34 A.BAIL	1 ANAND PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2480. CR. MISC./21348/2021 341,323,324,307,3 A.BAIL	1 DINESH LAL KARN vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA KUMAR PRIYADARSHI	A.G.
2481. CR. MISC./21349/2021 341,323,324,307,5 A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK PRABHAT KUMAR KUMAR DWIJENDRA PRATAP	A.G.
2482. CR. MISC./21352/2021 363,366,506,34 A.BAIL	1 SHANTI KUMARI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2483. CR. MISC./21354/2021 147,148,149,323,3 A.BAIL	1 RAJA RAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.

2484. CR. MISC./21355/2021 anticipatory bail A.BAIL	1 RANJITA DEVI vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
2485. CR. MISC./21358/2021 147,149,332,337,3 A.BAIL	1 KAMAL KISHORE @ KAMAL GUPTA vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
2486. CR. MISC./21360/2021 354,506,509,34 A.BAIL	1 GAUTAM GOVINDA vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
2487. CR. MISC./21362/2021 30(a) A.BAIL	1 RAMPRAVESH KUMAR @ RAMPRAVESH MAHTO vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
2488. CR. MISC./21365/2021 30A A.BAIL	1 MANTU KUMAR @ MANTU YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
2489. CR. MISC./21367/2021 30(a) A.BAIL	1 BUTAI CHOUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2490. CR. MISC./21370/2021 30A,37(2) A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
2491. CR. MISC./21373/2021 30A A.BAIL	1 RAJESH CHOUDHARY vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
2492. CR. MISC./21374/2021 307,34,302 A.BAIL	1 CHANDRAKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
2493. CR. MISC./21377/2021 30A A.BAIL	1 RISHU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2494. CR. MISC./21379/2021 341,323,354(A),44 A.BAIL	1 SURENDRA MISHRA vs THE STATE OF BIHAR	BIMLESH KUMAR JHA	A.G. SUBHASH KUMAR JHA
2495. CR. MISC./21380/2021 302,34 A.BAIL	1 PARMILA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2496. CR. MISC./21381/2021 498(A),341,342,32 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SAYED IMRAN GHANI PURUSOTTAM KUMAR MANOJ KUMAR SINGH	A.G.
2497. CR. MISC./21386/2021 414 A.BAIL	1 BIPIN YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2498. CR. MISC./21387/2021 341,323,324,354(A) A.BAIL	1 SUBHASH MAHTO vs THE STATE OF BIHAR	ANWAR KARIM	A.G. BHIM SEN PRASAD
2499. CR. MISC./21391/2021 341,323,324,379,3 A.BAIL	1 RAM ISHWAR GUPTA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2500. CR. MISC./21394/2021 341,323,307,354,5 A.BAIL	1 CHHOTU YADAV @ CHHOTU PRASAD YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	RABINDRA KUMAR
2501. CR. MISC./21396/2021 498(A),494,34 A.BAIL	1 SURAJ PRAKASH PANDEY @ SURAJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2502. CR. MISC./21398/2021 307,302,341,323,3 A.BAIL	1 PUJA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA NO.3 SHYAMLENDRA KUMAR	A.G.
2503. CR. MISC./21399/2021 30(a) A.BAIL	1 SUSHILA DEVI vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
2504. CR. MISC./21401/2021 30(a) A.BAIL	1 SIKANDAR KUMAR SINGH @ SIKANDAR SINGH vs THE STATE OF BIHAR	SURESH PRASAD SAH @ BARANWAL	A.G.
2505. CR. MISC./21402/2021 30A A.BAIL	1 MUKESH RAI @ MUKESH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2506. CR. MISC./22343/2021 3 A.BAIL	1 SEBU RAHMAN @ SAIBUL RAHMAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2507. CR. MISC./22344/2021 341,342,323,498A, A.BAIL	1 DHARMENDRA DAS @ DHARMENDRA KUMAR TANTI vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
2508. CR. MISC./22347/2021 anticipatory bail A.BAIL	1 ENGLISH YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY DILIP KUMAR	A.G.
2509. CR. MISC./22348/2021 30-A A.BAIL	1 KARAN RAI @ SANJEET RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2510. CR. MISC./22349/2021 341,342,323,325,3 A.BAIL	1 JAI PRAKASH YADAV @ JAY PRAKASH YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
2511. CR. MISC./22351/2021 302,364,201,420,4 A.BAIL	1 AMIT KUMAR @ AMIT BHAGAT vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.

2512. CR. MISC./22356/2021 420,406,467,468,4 A.BAIL	1 SHIVSHANKAR KUMAR @ SHIVSHANKAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	A.G.
2513. CR. MISC./22359/2021 cr misc A.BAIL	1 SHANKER PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2514. CR. MISC./22362/2021 498(A) A.BAIL	1 ASHUTOSH KUMAR vs THE STATE OF BIHAR	GOPAL TIWARI	A.G.
2515. CR. MISC./22363/2021 272,273,34 A.BAIL	1 RAMUCHIT MAHATO @ UCHIT MAHATO vs THE STATE OF BIHAR	PRATEEK TANDON PIYUSH	A.G.
2516. CR. MISC./22367/2021 302,120(B),34 A.BAIL	1 PUSHPA DEVI @ PUSHPA KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
2517. CR. MISC./22369/2021 A.bail A.BAIL	1 AWADH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2518. CR. MISC./22372/2021 30A A.BAIL	1 BARKA MARANDI @ BARKU MARANDI vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
2519. CR. MISC./22377/2021 188,269,270 A.BAIL	1 BABUA JEE @ SHYAM BIHARTI SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2520. CR. MISC./22380/2021 498(A),34 A.BAIL	1 TIPU KUMAR SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2521. CR. MISC./22381/2021 379 A.BAIL	1 MANCHAN SAH vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
2522. CR. MISC./22384/2021 341,323,307,504,3 A.BAIL	1 AVINASH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
2523. CR. MISC./22385/2021 147,148,149,188,2 A.BAIL	1 MAJID ALAM @ ABDUL MAJEED vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2524. CR. MISC./22388/2021 147,341,504,323,3 A.BAIL	1 SAILENDRA SINGH @ SAILENDRA KUMAR SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. RAMA KANT SINGH
2525. CR. MISC./22389/2021 498(A) A.BAIL	1 SURENDRA YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
2526. CR. MISC./22391/2021 420,120(B) A.BAIL	1 PRINCE KUMAR @ SUNDARAM KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
2527. CR. MISC./22392/2021 30(a) A.BAIL	1 PERI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2528. CR. MISC./22393/2021 30(a) A.BAIL	1 RUKKO DEVI vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
2529. CR. MISC./22395/2021 147,149,341,323,3 A.BAIL	1 SUNIL PANDIT vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2530. CR. MISC./22396/2021 7 A.BAIL	1 MD. HANNAN vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
2531. CR. MISC./22397/2021 ANTICIPATORY BAIL A.BAIL	1 CHANDAN SINGH vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	A.G.
2532. CR. MISC./22400/2021 341,323,324,307,3 A.BAIL	1 BACHCHI DEVI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. SURESH PRASAD SINGH UTTAM KUMAR SUMAN KUMAR SAWAISHY
2533. CR. MISC./22401/2021 302,120(B) A.BAIL	1 NARESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR NAVNEET KUMAR	A.G.
2534. CR. MISC./22402/2021 395,412,307,353,3 A.BAIL	1 AMIT KUMAR MANDAL @ AMIT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2535. CR. MISC./22405/2021 304(B),34 A.BAIL	1 JAYA DEVI @ NIRMLA DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2536. CR. MISC./22406/2021 302,34 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
2537. CR. MISC./22407/2021 30A A.BAIL	1 JITENDRA YADAV @ JITENDRA RAI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.



2538. CR. MISC./22412/2021 30A A.BAIL	1 RAKESH CHAUDHARY @ RAKESH MAHTO vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
2539. CR. MISC./22413/2021 302,34, A.BAIL	1 RAJU MIYAN @ BARKAT ALI vs THE STATE OF BIHAR	SHAIENDRA KUMAR DWIVEDI	KUMAR RANJIT RANJAN
2540. CR. MISC./22414/2021 406,420,120(B) A.BAIL	1 RAVI SHANKAR SHUKLAL @ RAVI SHANKAR SHUKLA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2541. CR. MISC./22415/2021 30A A.BAIL	1 PRAMOD SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	A.G.
2542. CR. MISC./22417/2021 147,149,341,323,3 A.BAIL	1 GOLKI MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2543. CR. MISC./22420/2021 30(a) A.BAIL	1 GARJESH YADAV @ BRAJESH KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2544. CR. MISC./22421/2021 341,323,324,325,3 A.BAIL	1 PAWAN KUMAR @ PAWAN YADAV @ MITHILESH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2545. CR. MISC./22427/2021 414,34, A.BAIL	1 AJEET KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
2546. CR. MISC./22428/2021 341,323,307,504,5 A.BAIL	1 VINOD KUMAR @ VINOD RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
2547. CR. MISC./22430/2021 341,323,324,308,5 A.BAIL	1 SADHU YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
2548. CR. MISC./22433/2021 30-A,41-1 A.BAIL	1 BHOLA SINGH vs THE STATE OF BIHAR	ANUJ KUMAR RAVIKANT KUMAR	A.G.
2549. CR. MISC./22436/2021 304(B), 120(B), 201 A.BAIL	1 SHANKAR MAHTON @ SHANKAR MAHTO vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2550. CR. MISC./22437/2021 30(a) A.BAIL	1 RABAN KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.
2551. CR. MISC./22438/2021 30A A.BAIL	1 AKHILESH RAY vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
2552. CR. MISC./22440/2021 341,323,307,504,5 A.BAIL	1 MAHESH KUMAR @ MAHESH KUMAR ROY vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2553. CR. MISC./22441/2021 406,420,467,468,4 A.BAIL	1 GANESH PRASAD @ GANESH KUMAR SAHU vs THE STATE OF BIHAR	ASHUTOSH KUMAR VINAYAK	A.G.
2554. CR. MISC./22442/2021 363,366(A),34 A.BAIL	1 MOTI RAM vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	SHAIENDRA KUMAR
2555. CR. MISC./22444/2021 364,376,302,120B A.BAIL	1 CHANDAN KUMAR MAHTO @ CHANDAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
2556. CR. MISC./22445/2021 420,467,468,471,1 A.BAIL	1 SANJEET RAJ CHAKRAWATI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
2557. CR. MISC./22449/2021 Anticipatory A.BAIL	1 UTTAM KUMAR DAS vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2558. CR. MISC./22450/2021 302,120B,34 A.BAIL	1 AMIT KUMAR DIXIT vs THE STATE OF BIHAR	LALAN KUMAR SUMIT SHEKHAR PANDEY	A.G.
2559. CR. MISC./22453/2021 30A A.BAIL	1 TUNTUN KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
2560. CR. MISC./22454/2021 379,411 A.BAIL	1 RATNESH KUMAR RAI @ RATNESH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI KUMAR SAMARJEET SINGH	UMA SHANKAR PRASAD SINGH
2561. CR. MISC./22455/2021 302,120B,34, A.BAIL	1 MD JAKIR HUSSAIN vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2562. CR. MISC./22456/2021 341,323,324,307,3 A.BAIL	1 PRINCE KUMAR @ SUMIT @ SUMIT KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
2563. CR. MISC./22459/2021 304B,34 A.BAIL	1 BINA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH	A.G.
2564. CR. MISC./22463/2021 30(a),47,41(2)(1) A.BAIL	1 KAMLESH RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH SHAMBHU KUMAR	A.G.

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2565. CR. MISC./22464/2021 414, A.BAIL	1	LALU PRASAD @ AMAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2566. CR. MISC./22465/2021 30A A.BAIL	1	CHAUTHI MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2567. CR. MISC./22466/2021 341,323,354(B),35 A.BAIL	1	SAHIL BHARTI @ GUDDU vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR Y. MADHVI BRAJESH KUMAR SINGH SUBODH KUMAR	A.G.
2568. CR. MISC./22467/2021 272,273,467,468,4 A.BAIL	1	JAI KISHORE BHAGAT vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
2569. CR. MISC./22470/2021 414 A.BAIL	1	KUNDAN CHOUDHARY @ KUNDAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G.
2570. CR. MISC./22471/2021 30(a) A.BAIL	1	JAGDEV SAH @ JAGDEV KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2571. CR. MISC./22472/2021 147,149,341,323,3 A.BAIL	1	SHAMBHOO PASWAN @ SHAMBHU PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2572. CR. MISC./22473/2021 30A A.BAIL	1	BRIJESH URAON @ BRIJESH URAW vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2573. CR. MISC./22476/2021 302,307,120(B),34 A.BAIL	1	MUKESH KUMAR @ MUKESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
2574. CR. MISC./22478/2021 272,273 A.BAIL	1	SANJAY KUMAR @ SANJAY KUMAR MAHTO vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
2575. CR. MISC./22481/2021 7 A.BAIL	1	SANTOSH KUMAR SONI @ SANTOSH PRASAD vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
2576. CR. MISC./22483/2021 147,148,149,447,3 A.BAIL	1	SABEYA SIDDIQUI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
2577. CR. MISC./22484/2021 420,406 A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2578. CR. MISC./22485/2021 341,323,504,379,3 A.BAIL	1	MANOJ SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2579. CR. MISC./22487/2021 461,379 A.BAIL	1	RANJAN PASWAN @ RANJAN KUMAR @ NEPALI PASWAN @ NEPALI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR HARISH KUMAR	A.G.
2580. CR. MISC./22489/2021 323,494,498A,504, A.BAIL	1	RAJ KUMAR GIRI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. JAI PRAKASH SINGH PANKAJ KUMAR SINGH
2581. CR. MISC./22493/2021 498A,341,323,379, A.BAIL	1	LALAN KUMAR vs THE STATE OF BIHAR	ARINJAY KUMAR MRITYUNJAY KUMAR MUKESH KUMAR SINGH	A.G.
2582. CR. MISC./22499/2021 406,420 A.BAIL	1	YUGAL YADAV @ YUGAL PRASAD YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
2583. CR. MISC./22500/2021 323,379,498(A),50 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
2584. CR. MISC./22501/2021 341,323,498(A),34 A.BAIL	1	PRADEEP KUMAR @ PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2585. CR. MISC./22504/2021 30(a) A.BAIL	1	SUNIL KUMAR @ SUNIL PANDIT vs THE STATE OF BIHAR	DINESH JHA	A.G.
2586. CR. MISC./22505/2021 341,323,337,307,5 A.BAIL	1	PRAKASH YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2587. CR. MISC./22517/2021 302,34 A.BAIL	1	JAIMALA DEVI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2588. CR. MISC./22520/2021 414 A.BAIL	1	CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
2589. CR. MISC./22522/2021 30(a),32,41,56(a) A.BAIL	1	KUNDAN CHOUDHARI vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G.

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2590. CR. MISC./22524/2021 498A,494,34, A.BAIL	1	ISTEKHAR ALAM @ ISTEKAR ALAM @ ISKAR ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2591. CR. MISC./22526/2021 363,364,34 A.BAIL	1	PAPPU SINGH@PAPPU KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
2592. CR. MISC./22528/2021 30(a) A.BAIL	1	SANTOSH ROY @ SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR	SHAMBHU SHARAN	A.G.
2593. CR. MISC./22529/2021 7 A.BAIL	1	PARMANAND SINGH vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.
2594. CR. MISC./22530/2021 341,323,384,379,3 A.BAIL	1	SHEKHAR KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2595. CR. MISC./22533/2021 272,273 A.BAIL	1	ANIL SINGH @ ANIL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2596. CR. MISC./22534/2021 366A,34 A.BAIL	1	BIRENDRA KUMAR SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2597. CR. MISC./22536/2021 447,448,341,323,3 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
2598. CR. MISC./22539/2021 30-A A.BAIL	1	BHUTELI YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
2599. CR. MISC./22540/2021 anticipatory bail A.BAIL	1	AWADHESH MAHTO @ AWADHESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
2600. CR. MISC./22541/2021 307,341,323,504,3 A.BAIL	1	SAMBHU KUMAR @ SANBHU KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2601. CR. MISC./22544/2021 414,413,188,269,2 A.BAIL	1	SUMANT SAH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2602. CR. MISC./22545/2021 302,120-B,34 A.BAIL	1	MUKESH KUMAR ROY @ MUKESH ROY vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
2603. CR. MISC./22547/2021 272,273,34 A.BAIL	1	RAJESH YADAV vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
2604. CR. MISC./22548/2021 30A A.BAIL	1	JHALAK RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
2605. CR. MISC./23406/2021 498(A),323,379,34 A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	NITYA NAND TIWARY
2606. CR. MISC./23411/2021 188,269,270,271 A.BAIL	1	MOHAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2607. CR. MISC./23416/2021 30A A.BAIL	1	SIMA DEVI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2608. CR. MISC./23418/2021 304(B),34 A.BAIL	1	MUNIYA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH ASHOK KUMAR	PREM KUMAR JHA
2609. CR. MISC./23421/2021 30,30(A),38,41 A.BAIL	1	GAGAN KUMAR MAHARAJ @ LALA @ RAUSHAN MAHARAJ vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
2610. CR. MISC./23422/2021 302,120B,34 A.BAIL	1	RAMESH KUMAR YADAV @ RAMESH RAY vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2611. CR. MISC./23424/2021 341,323,376,498(A) A.BAIL	1	MD. ZIYAU RASHID ANSARI @ ZIYAU ANSARI vs THE STATE OF BIHAR	ABDUL WADOOD BIJAY KUMAR PANDEY BRAJ KISHORE SINGH	PARMESHWAR MEHTA
2612. CR. MISC./23426/2021 341,323,498A,504, A.BAIL	1	SUBASH SINGH @ SUBASH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2613. CR. MISC./23427/2021 272,273 A.BAIL	1	YOGENDRA YADAV vs THE STATE OF BIHAR	APRAJITA	A.G.
2614. CR. MISC./23429/2021 341,323,308,379,5 A.BAIL	1	ALOK KUMAR DWIVEDI @ PRAMATHESWAR DUTTA DWIVEDI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
2615. CR. MISC./23430/2021 420,406 A.BAIL	1	ABDULLAH ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.

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2616. CR. MISC./23431/2021 30A A.BAIL	1 BINOD YADAV vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
2617. CR. MISC./23432/2021 30A,56(b) A.BAIL	1 ABID @ MD ABEED @ MD ABED vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2618. CR. MISC./23433/2021 30A A.BAIL	1 SONA DEVI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	A.G.
2619. CR. MISC./23434/2021 147,149,341,342,3 A.BAIL	1 BALMIKI CHAUHAN vs THE STATE OF BIHAR	SHASHANK SHEKHAR MD.IMTEYAZ AHMAD UDBHAV	A.G
2620. CR. MISC./23436/2021 7 A.BAIL	1 RAMAYAN SINGH vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR PIYUSH RANJAN RAJAN PRAKASH	A.G.
2621. CR. MISC./23437/2021 30A A.BAIL	1 UPENDRA RAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	LAKSHMI KANT SHARMA
2622. CR. MISC./23438/2021 341,323,353,307,5 A.BAIL	1 PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MUKUL KUMARI	A.G
2623. CR. MISC./23439/2021 414,34 A.BAIL	1 SONU KUMAR @ SANJAY KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G.
<b>MATTER-V</b>			
2624. CWJC/8933/2020 CO-OPERATIVE MATTE	1 PINKI KUMARI vs THE STATE OF BIHAR	VIJAY ANAND	LALIT KISHORE (AG) SYED IQBAL AHMAD (SC20)
2625. CWJC/8935/2020 E.C.ACT	1 KANHAIYA PRASAD @ KANHAIYA LAL PRASAD vs THE STATE OF BIHAR	VIJAY ANAND	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
2626. CWJC/8939/2020 WITHHOLDING/CANCEL	1 ANIL KUMAR THAKUR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY,AAG15
2627. CWJC/8942/2020 ESTB. RECO.OF EDUC	1 TAKSHILA COLLEGE OF EDUCATION vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE (AG) DR. ANAND KUMAR MD. NADIM SERAJ
2628. CWJC/8952/2020 SCH.COLL.UNIV.(EXC	1 BIBI AASIA BEGUM TEACHERS TRAINING COLLEGE vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE (AG) MD. NADIM SERAJ SHILPA SINGH( GA12)
2629. CWJC/8984/2020 REM/DIS/TER, SCHOO	1 KAJAL KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA (SC 16)
2630. CWJC/9002/2020 E.C.ACT	1 RAGHUBIR YADAV vs THE STATE OF BIHAR	ABHINAY RAJ GAGAN DEO YADAV	LALIT KISHORE (AG) PRASHANT PRATAP (GP 2)
2631. CWJC/9031/2020 SELECTION , NON GA	1 SANJEEV KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	LALIT KISHORE ( AG ) RAJ KISHORE ROY, (GP18)
2632. CWJC/9032/2020 MATTERS RELATING T	1 PRATIBHA SINGH vs THE PATLIPUTRA UNIVERSITY,	NIRANJAN KUMAR	
2633. CWJC/9189/2020 MATTERS RELATING T	1 NITISH PRABHAKAR, vs THE ARYABHATTA KNOWLEDGE UNIVERSITY,	AKASHDEEP	AWADHESH KUMAR
2634. CWJC/9192/2020 SCH.COLL.UNIV.(EXC	1 SATTAR MEMORIAL COLLEGE OF EDUCATION vs THE STATE OF BIHAR.	NIRANJAN KUMAR	LALIT KISHORE ( AG ) DR. ANAND KUMAR PRABHAKAR JHA (GP 27) MD. NADIM SERAJ
2635. CWJC/9309/2020 E.C.ACT	1 ARUN SINGH ALIAS ARUN KUMAR SINGH vs THE STATE OF BIHAR	RAM KISHORE SINGH	LALIT KISHORE ( AG ) PRASHANT PRATAP (GP2)
2636. CWJC/9499/2020 E.C.ACT	1 TRIFUL KUMARI vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	LALIT KISHORE ( AG ) S.RAZA AHMAD (AAG5) ALOK RANJAN,(AC TOAAG5)
2637. CWJC/9576/2020 E.C.ACT	1 SUNAINA DEVI @ SUNAINA KUMARI vs THE STATE OF BIHAR	BINAY KUMAR	LALIT KISHORE ( AG ) S. RAZA AHMAD (AAG 5)
2638. CWJC/9578/2020 E.C.ACT	1 RANJEET KUMAR SAH, vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	LALIT KISHORE ( AG ) ANANT PD.SINGH SC15 ANANT PD. SINGH (SC 15)

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2639. CWJC/9581/2020 BIHAR RELIGIOUS TR	1 MAHANTH PARMANAND SAHEB @ ACHARYA MAHANTH PARMANAND DAS vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE	LALIT KISHORE ( AG ) RAJ KISHORE ROY,GP18 RAJ KISHORE ROY (GP 18)
2640. CWJC/9584/2020 COLLEGE MATTER AD SCH.COLL.UNIV.(EXC	1 MIRZA GHALIB TEACHER TRAINING COLLEGE, vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE ( AG ) MD. NADIM SERAJ ASHUTOSH RANJAN PANDEY.AAG15 ASHUTOSH RANJAN PANDEY (AAG 15)
2641. CWJC/9586/2020 TRANSFER , SCHOO	1 NAVAGRAH NARAYAN SINGH NAVENDU @ NAVAGRAH NR. SINGH NAVENDU vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA SHILPA SINGH.GA12 SHILPA SINGH (GA 12)
2642. CWJC/9588/2020 College Matter A SCH.COLL.UNIV.(EXC	1 ABUL KALAM MINORITY TEACHERS TRAINING COLLEGE vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE ( AG ) MD. NADIM SERAJ SHILPA SINGH.( GA12)
2643. CWJC/9631/2020 ESTB. RECO.OF EDUC	1 MILLATE TEACHERS TRAINING COLLEGE, MADHUBANI vs THE STATE OF BIHAR	NIRBHAY PRASHANT	LALIT KISHORE ( AG ) MD. NADIM SERAJ ASHUTOSH RANJAN PANDEY.(AAG15)
2644. CWJC/9632/2020 MATTERS RELATING T	1 RAHUL RAJ vs CENTRAL UNIVERSITY OF SOUTH BIHAR	VISHAL KUMAR SINGH VIBHAKAR KUMAR ANJANI KUMAR ASHWANI KUMAR SHASHWAT	PRIYA GUPTA
2645. CWJC/9720/2020 ESTB. RECO.OF EDUC	1 MITHILA TEACHERS TRAINING COLLEGE, vs THE STATE OF BIHAR	NIRBHAY PRASHANT	LALIT KISHORE ( AG ) BINITA SINGH MD. NADIM SERAJ BINITA SINGH( SC28)
2646. CWJC/9749/2020 E.C.ACT	1 RADHA KANT SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
2647. CWJC/9752/2020 TRADE & COMMERCE (	1 SHASHI SEKHAR BHARTI vs THE UNION OF INDIA	ROHIT KUMAR SHARMA	DR.K.N.SINGH (ASG) RAJEEV PRAKASH
2648. CWJC/9843/2020 MATTERS RELATING T	1 MUKTI NARAYAN PANDEY vs THE VEER KUNWAR SINGH UNIVERSITY, ARA	JAI PRAKASH VERMA	RITESH KUMAR
2649. CWJC/1024/2021 customs CUSTOM (EXCLUDING	1 ASHISH SHARMA vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
2650. CWJC/1247/2021 E.C.ACT	1 SIKANDAR SHAH @ SIKANDAR SAO vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	LALIT KISHORE ( AG )
2651. CWJC/1290/2021 POST RETIRE, SCHOO	1 POONAM RANI SINGH vs THE STATE OF BIHAR	RAM SAGAR SINGH	LALIT KISHORE ( AG )
2652. CWJC/1504/2021 E.C.ACT	1 SHANKAR SAH vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG)
2653. CWJC/2634/2021 E.C.ACT	1 ASHOK KUMAR GUPTA vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KHORE ( AG )
2654. CWJC/2932/2021 ELECTRICITY MATTER	1 RUPA KUMARI, vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED,	KAUSHAL KUMAR AJAY PRASAD AJIT KUMAR SINHA	KUMAR PRIYA RANJAN
<b>MATTER-VI</b>			
2655. MA/253/2020 miSCCELLANEOUS APP	1 UTTAR PRADESH STATE ROAD TANSPORT CORPORATION, RATH DIPOT, vs GUDIA KHATOON,	SANJEEV KUMAR	
<b>FOR ORDERS - TIED UP</b>			
2656. MJC/3679/2019	2 SMT. SUMAN DEVI vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	PRASHANT PRATAP (GP 2)
2657. CR. MISC./8964/2021 MOD(SJ) MOD (SJ)	1 MAZHARUL ISLAM @ MD. MAZHARUL ISLAM vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G
2658. CR. MISC./22244/2021 MOD (S.J) MOD (SJ)	1 DEEPAK KUMAR SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G
2659. CR. MISC./22915/2021 MOD (SJ) MOD (SJ)	1 NITISH KUMAR vs THE STATE OF BIHAR	BINDESHWAR KUMAR	A.G.



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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Sudhir Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>TO BE MENTIONED</u></b>				
1.	CR. APP (SJ)/2061/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	2 UMA SHANKAR KUMAR @ UMA SHANKAR YADAV vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G. BINAY KRISHNA
2.	CR. APP (SJ)/2074/2020 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 MD. ZAKIR vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G GAJENDRA KUMAR SINGH USHA KUMARI 1
3.	CR. MISC./13613/2020 30A A.BAIL	3 UMESH MANJHI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY ASHOK KUMAR SINGH	MD. ATAUR RAHMAN
4.	CR. MISC./9376/2021 MOD(SJ) MOD (SJ)	1 RITESH SINGH @ BHOLU vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
<b>MATTER -1</b>				
5.	CR. MISC./34566/2019 406, 420, 467, 47 A.BAIL	11 PRADEEP KUMAR SINGH @ PRADEEP SINGH @ CHITIRANJAN SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI GAJENDRA KUMAR SINGH	PANCHA NAND PANDIT PRAKRITITA SHARMA
6.	CR. MISC./55713/2019 138 A.BAIL	8 MAHESH PASWAN vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH RUDRA DEO	RAM ANURAG SINGH SURESH SINGH ARVIND PRASAD SINGH
7.	CR. MISC./239/2020 406 A.BAIL	6 ABDUL KALAM @ ABDUL KALAM ANSARI vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL ARCHIT RAJPAL RAKESH KUMAR	RENU KUMARI SUNIL KUMAR NO.III BIJENDRA KUMAR
8.	CR. MISC./400/2020 406 A.BAIL	7 DINESH KUMAR GIRI vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA RAJAT KUMAR TIWARY	TARUN PRASAD MANDAL RANJEET KUMAR KUNDAN KUMAR
9.	CR. MISC./1311/2020 467,468,471,406,4 A.BAIL	6 YOGENDRA YADAV @ SADHU YADAV vs THE STATE OF BIHAR	ANUJ KUMAR RAVI SHANKAR SINGH PRIYANKA S INGH JITENDRA KUMAR SHRIVASTAVA RIZWANUL JAME KHAN	RAM ANURAG SINGH KARANDEEP KUMAR
10.	CR. MISC./1640/2020 420,406,379, A.BAIL	9 DRONACHARYA DUBEY @ HARI BABU @ DRONACHARYA vs THE STATE OF BIHAR	LAKSHMAN LAL PANDEY VIRENDRA KUMAR RAY MITHILESH KUMAR RAI	SURENDRA KUMAR RAVINDRA KUMAR
11.	CR. MISC./8850/2020 341,323,307,324,4 A.BAIL	4 MANOJ BHAGAT vs THE STATE OF BIHAR	ASHOK KUMAR SINGH SANTOSH KUMAR	RAM SUMIRAN RAI NALIN KUMAR
12.	CR. MISC./11784/2020 409,420,120(B),34 A.BAIL	4 NARENDRA BAHADUR SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	BHARAT LAL BINDHYACHAL RAI
13.	CR. MISC./12728/2020 147,148,149,341,3 A.BAIL	3 PRITI DEVI @ PRITI KUMARI vs THE STATE OF BIHAR	PARMOD KUMAR	SATYA NAND SHUKLA
14.	CR. MISC./15301/2020 406,420 A. BAIL	3 SMT. RENU BHARAT vs THE STATE OF BIHAR	ADITYA PRAKASH SAHAY ANKIT KUMAR	ABHAY KUMAR SAMEER RANJAN
15.	CR. MISC./20206/2020 341,323,379,504,4 A.BAIL	4 KISHAN KUMAR @ KRISHAN KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	RABINDRA KUMAR MAHENDRA THAKUR SANJAY KUMAR
16.	CR. MISC./20492/2020 420,467,468,471,4 A.BAIL	5 SANJAY KUMAR @ SANJAY YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	ANANT KUMAR 1 MR. VIJAY NARAYAN TIWARI
17.	CR. MISC./21991/2020 414,270,272,34 A.BAIL	2 NASIM ANSARI @ MD. NASIM vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G
18.	CR. MISC./32769/2020 420,409 A. BAIL	2 YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G. DINESH SINGH

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19.	CR. MISC./33136/2020 307,323,341,34 A.BAIL	2 RAVI CHOUDHARY @ RAVI KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ SHUBHAM BAJAJ	A.G. AKSHAY LAL PANDIT
20.	CR. MISC./33158/2020 406,409,419,420,3 A.BAIL	2 RAKESH KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH SUJATA KUAMRI	A.G. ANIL KUMAR
21.	CR. MISC./33802/2020 false implication A.BAIL	2 MANISH MAHTO @ MANISH KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. NARENDRA KUMAR SINGH
22.	CR. MISC./33813/2020 376D,34 A.BAIL	2 AJAY PRASAD @ AJAY KUMAR PRASAD vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. NARENDRA KUMAR SINGH
23.	CR. MISC./34138/2020 419,420,406, A.BAIL	2 SMT. SANYOGI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. MD. SHAKIR AHMAD
24.	CR. MISC./34236/2020 302,34 A.BAIL	2 MEENA DAS vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. AJIT KUMAR SINGH TARUN PRASAD MANDAL
25.	CR. MISC./34305/2020 420,467,468,471 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR PREETY KUNWAR	A.G. RANA RANDHIR SINGH
26.	CR. MISC./35262/2020 for the grant of A.BAIL	1 SANJU KUMARI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	A.G. BRAJ KISHORE PD.(APP)
27.	CR. MISC./35264/2020 302,34 A.BAIL	1 MUNNI DEVI @ KUNTI DEVI vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. BISHWAJEET SINGH KUNDAN KUMAR SINGH BRAJ KISHORE PD.(APP)
28.	CR. MISC./35284/2020 30A A.BAIL	1 SHASHI BHUSHAN PANDEY @ PAPPU PANDEY @ PAPPU vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G. DAMODAR PRASAD TIWARY
29.	CR. MISC./35440/2020 30(a) A.BAIL	1 HARDEO YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. NAWAL KISHORE PRASAD
30.	CR. MISC./35441/2020 498A,323,504,379 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	AKASH RAJ ANKUR PRAKASH SINHA	A.G. NAWAL KISHORE PRASAD
31.	CR. MISC./35442/2020 false implication A.BAIL	1 RITU RAJ vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. NAWAL KISHORE PRASAD
32.	CR. MISC./35443/2020 420 A.BAIL	1 ARUN KUMAR TIWARI vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G. NAWAL KISHORE PRASAD
33.	CR. MISC./35446/2020 272,273,34 A.BAIL	1 VIJAY ROY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. NAWAL KISHORE PRASAD
34.	CR. MISC./35450/2020 30A A.BAIL	1 YOGINDRA PASI @ JOGINDRA PASI @ YOGENDRA PASI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. NITYANAND
35.	CR. MISC./35451/2020 304(B),34 A.BAIL	1 MUSAI LAL RAY vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	A.G. NITYANAND
36.	CR. MISC./35453/2020 498(A),323,379,40 A.BAIL	1 RAJIV RANJAN vs THE STATE OF BIHAR	VASANT VIKAS	A.G. PRAKASH CHANDRA JHA NITYANAND
37.	CR. MISC./35454/2020 30A A.BAIL	1 BALI SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. NITYANAND
38.	CR. MISC./35458/2020 341,323,498A,34 A.BAIL	1 PRINCE THAKUR @ PRINS KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. PANCHANAND PANDIT
39.	CR. MISC./36111/2020 436,504,506,34 A.BAIL	1 SANJAY SINGH @ SANJAY PRASAD vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G. ZAINUL ABEDIN
40.	CR. MISC./36112/2020 153A,506,34 A.BAIL	1 RAVI KUMAR @ RAVI RANJAN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. ZAINUL ABEDIN



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41.	CR. MISC./36114/2020 304(B),34 A.BAIL	1	MAHASUNDRI DEVI vs THE STATE OF BIHAR	RAKESH KUMAR SONI	A.G. ZAINUL ABEDIN
42.	CR. MISC./36115/2020 30A,35,38 A.BAIL	1	PRAMOD MUKHIYA vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH SANTOSH BHARTI	A.G. ZAINUL ABEDIN
43.	CR. MISC./13584/2021 323,379,406,420,1 P OTHER UNCATEGORI	1	SONIYA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
44.	CR. MISC./18444/2021 341,323,504,506,3 A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
45.	CR. MISC./19252/2021 420,406,34 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G.
46.	CR. MISC./22265/2021 386,387,307,34, A.BAIL	1	SHASHI RANJAN KUMAR @ SHASHIDEO KUMAR @ PACHKHURIA vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G.

**MATTER -2**

47.	CR. APP (SJ)/920/2020 U/S 14 A (2) SC/S SC/ST ACT (AB)	2	DASHRATH BIND vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	SADANAND PASWAN
48.	CR. APP (SJ)/925/2020 14A(2) SC/ST ACT SC/ST ACT (AB)	2	RAJU SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	SADANAND PASWAN AJEET SINGH
49.	CR. APP (SJ)/1049/2020 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	HASIM KHAN vs THE STATE OF BIHAR	MANOJ KUMAR	USHA KUMARI 1
50.	CR. APP (SJ)/1060/2020 14A(2) SC/ST Act SC/ST ACT (AB)	2	AMARDEEP KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	SADANAND PASWAN ALOK KUMAR ALOK SANTOSH KUMAR
51.	CR. APP (SJ)/1250/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	2	SUDARSHAN MAHTO vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	BINAY KRISHNA
52.	CR. APP (SJ)/1272/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH SUNIL KUMAR ANIL KUMAR SINGH KRISHANA KANT UPADHYAY	BINAY KRISHNA
53.	CR. APP (SJ)/879/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	2	DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G.

**MATTER -3**

54.	CR. APP (SJ)/1675/2018 R.I. FOR 10 YAERS CR. APP(SJ)	4	PARMANAND YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	SRI SUJIT KUMAR SINGH
55.	CR. REV./1207/2019 juvenile justice CR. REV.	4	VICKY KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD AMRENDRA KUMAR	NAGENDRA PRASAD
56.	CR. APP (SJ)/5777/2019 AGAINST CONVICTIO CR. APP(SJ)	2	BRAJESH PRAKASH @ BRIJESH PRAKASH @ BIRJESH PRAKASH vs THE STATE OF BIHAR	BAJARANGI LAL	SUJIT KUMAR SINGH
57.	CR. MISC./728/2020 420,406,409 P OTHER UNCATEGORI	2	GAJENDRA CHOUDHARY vs THE STATE OF BIHAR	DUDH NATH SINGH	JHARKHANDI UPADHYAY
58.	CR. APP (SJ)/1139/2020 Against Convictio CR. APP(SJ)	2	CHUTAHARU TANTI vs THE STATE OF BIHAR	KUMAR GOUTAM	ABHAY KUMAR
59.	CR. APP (SJ)/1650/2020 AGAINST CONVICTIO CR. APP(SJ)	1	SUJEET KUMAR MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR VERMA ANISH KUMAR SUMAN KUMAR VERMA	A.G.
60.	CR. APP (SJ)/607/2021 JUVENILE JUSTICE CR. APP(SJ)	1	GAUTAM KUMAR @ GAUTAM KUMAR YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
61.	CR. APP (SJ)/767/2021 R.I. FOR SEVEN YE CR. APP(SJ)	2	VIKASH MISHRA vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.

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62. CR. APP (SJ)/1536/2021  
Against convictio CR.  
APP(SJ) 1 BIKASH YADAV @ VIKASH KUMAR SUNIL KUMAR SINGH A.G  
vs THE STATE OF BIHAR

**FOR ORDERS-W**

63. CR. MISC./37151/2020 1 BINU KUMAR @ PINTU KUMAR PRIYESH KUMAR A.G  
420,468,469,471,1 A.BAIL vs THE STATE OF BIHAR

64. CR. MISC./39470/2020 1 SATRUDHAN PASWAN MUKESH KUMAR SINGH A.G  
30A, A.BAIL vs THE STATE OF BIHAR AVNISH KUMAR SINGH

65. CR. MISC./39672/2020 1 AMRESH RAI @ AMRESH KUMAR SHYAMESHWAR KUMAR A.G.  
353,467,468,471,4 A.BAIL vs THE STATE OF BIHAR SINGH

66. CR. MISC./5/2021 1 FUL KUMARI DEVI @ PHOOL SATYA PRAKASH A.G  
302 A.BAIL KUMARI DEVI vs THE STATE OF BIHAR

67. CR. APP (SJ)/53/2021 1 AKHTAR ALI @ AKHTAR MIAN BIJAY PRAKASH SINGH A.G.  
U/s 14 (A) of SC/ SC/ST ACT vs THE STATE OF BIHAR BINAY KRISHNA (AB)

68. CR. MISC./10699/2021 1 MD TAUQUIER ALAM @ MD. BHAVESH KUMAR A.G.  
302,120(B),504,34 A.BAIL TAUQUIER ALAM @ MD. TAUQUIER vs THE STATE OF BIHAR

69. CR. MISC./11434/2021 1 ARVIND SINGH RAGHUNANDAN A.G.  
MOD (SJ) MOD (SJ) vs THE STATE OF BIHAR KUMAR SINGH

70. CR. MISC./17116/2021 1 RAJ MANI DEVI @ RAJ MUNI DEVI PARWEJ KHAN A.G  
354(A) A.BAIL vs THE STATE OF BIHAR

71. CR. MISC./17703/2021 1 AHSAN ANSARI @ AHSANULLAH SUMIT SHEKHAR A.G.  
147,148,149,341,3 A.BAIL ANSARI vs THE STATE OF BIHAR PANDEY

72. CR. MISC./19135/2021 1 OM PRAKASH PASWAN PRIYESH KUMAR A.G.  
354,354(A),34 A.BAIL vs THE STATE OF BIHAR

73. CR. MISC./20072/2021 1 RAJENDRA SAPERA NITYA NAND NEERAJ DR. AJEET KUMAR  
304(B),201,34 A.BAIL vs THE STATE OF BIHAR RASHMI KUMARI MANDILWAR

**FOR ORDERS -I**

74. CWJC/10674/2016 4 DR. NARESH KUMAR GAJANAN ARUN ARVIND UJJWAL  
PROMOTION , UNIV. vs RAJENDRA AGRICULTURAL DHARMENDRA NATH SANJEEV KUMAR  
UNIVERSITY AND ORS MISHRA CHANDRA MOHAN  
GAJENDRA KUMAR SINGH SINGH

75. CWJC/2624/2017 9 SURENDRA PRASAD SINGH RANJAN KUMAR HARISH KUMAR-GP8  
DISCP.PROC., GAZET vs THE PRINCIPAL SECRETARY, RITA KUMARI SATYENDRA KUMAR  
WATER RESOURCES UPADHYAYA JHA  
DEPARTMENT AND ORS SANJAY KUMAR DR. ANAND KUMAR  
DR. ANSHUMAN

76. CWJC/2967/2017 19 ANJANI KUMAR CHOUDHARY PURUSHOTTAM KUMAR PRABHAKAR JHA-GP27  
POST RETIRE, UNIV. vs THE T. M. BHAGALPUR JHA RAJENDRA KUMAR GIRI  
UNIVERSITY AND ORS SWETA KUMARI REKHA PRASAD  
SANDHYA MISHRA (GP23)  
AVANINDRA KUMAR JHA

77. CWJC/8333/2017 7 BINDHYA BASHNI PRASAD PRAMOD KUMAR SINGH SUBHASH PRASAD  
POST RETIRE, BOARD vs THE STATE OF BIHAR AND ORS AWADHESH KUMAR SINGH-GA3  
SINGH ASHWINI KUMAR RAI

78. CWJC/8640/2017 7 GOPICHAND PRASAD RAJESH KUMAR SINHA KAMESHWAR PRASAD  
POST RETIRE, NON G vs THE STATE OF BIHAR AND ORS GUPTA-GP10  
KUMAR PRIYA RANJAN

79. CWJC/11194/2017 5 SHIV BACHAN RAM TATWA BINOY KUMAR SINHA-1 ANJANI KUMAR-AAG4  
POST RETIRE, NON G vs THE STATE OF BIHAR AND ORS

80. CWJC/13331/2017 6 RAMA SHANKAR YADAV PURUSHOTTAM JHA SMT. ANURADHA SINGH  
POST RETIRE, POLIC vs THE STATE OF BIHAR AND ORS VIKASH KUMAR JHA - SC21  
GANESH SHANKAR DHANENDRA CHAUBEY

81. CWJC/14593/2017 5 RAJ KUMAR SINGH SANTOSH KUMAR SARVESH KUMAR  
POST RETIRE, NON G vs THE STATE OF BIHAR AND ORS BINOD SINGH SINGH - AAG-13  
SAUMITRA BINDHYACHAL RAI  
PRAVEEN KUMAR KUMAR PRIYA RANJAN

82. CWJC/16801/2017 5 VISHWANATH PRASAD ARUN KUMAR CHITRANJAN SINHA -  
POST RETIRE, NON G vs THE STATE OF BIHAR AND ORS NIRMAL KUMAR SINHA- PAAG2  
3 JITENDRA KUMAR  
PANDEY  
RANJEET KUMAR  
PANDEY  
MANOJ KUMAR  
AMBASTHA ( SC 26)

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83.	CWJC/965/2018 PUBLIC DEMAND RECO	4 SURESH PRASAD vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR ROY SUMIT KUMAR ARUN KUMAR	VINAY KIRTI SINGH-GA2
84.	CWJC/2482/2018 PUBLIC DEMAND RECO	4 PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR ROY SUMIT KUMAR ARUN KUMAR	ANJANI KUMAR-AAG4
85.	CWJC/17523/2018 POST RETIRE, HEALT	7 DR. RAMASHRAY SINGH vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SIYA RAM SHAHI	BIRJU PRASAD- GP13 RABINDRA KUMAR PRIYADARSHI
86.	CWJC/17608/2018 POST RETIRE, GAZET	9 SHAILENDRA KISHORE vs THE STATE OF BIHAR AND ORS	SUBODH PRASAD	AJIT KUMAR - GA9
87.	CWJC/17736/2018 POST RETIRE, BOARD	6 RAMESH KUMAR SINHA vs THE UNION OF INDIA	AJOY KUMAR CHAKRABORTY KRISHNA MURARI RAWT	S.D SANJAY ADDL. SOC. GEN. AMRENDRA NARAYAN RAI VIKAS KUMAR SHYAM BIHARI SINGH (CGC) R.S. PRADHAN SARVA DEO SINGH SANJEEV VERMA ANURAG SAURAV
88.	CWJC/17799/2018 POST RETIRE, SCHOO	4 SHABNAM BEGUM vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	SMT.SHILPA SINGH - GA12 NAMRATA MISHRA PRABHAT RANJAN
89.	CWJC/18303/2018 POST RETIRE, BOARD	4 NAWAL KISHOR KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR PRIYA RANJAN	UDAY SHANKAR SHARAN SINGH- GP19
90.	CWJC/18450/2018 POST RETIRE, BOARD	6 KAMTA PRASAD SINGH vs THE CHAIRMAN, BIHAR STATE HOUSING BOARD AND ORS	VISHWAMBHAR PRASAD	ANIL KUMAR SINHA VANDANA KISHORE RAKESH KUMAR ABHIMANYU VATSA NEERAJ KUMAR DR. RATAN KUMAR TANUJA KUMARI (MISHRA)
91.	CWJC/18487/2018 POST RETIRE, NON G	4 KRANTI KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAM SUMIRAN RAI ANITA KUMARI	VINAY KRITI SINGH - GA2
92.	CWJC/18505/2018 POST RETIRE, BOARD	4 RAJDEO SINHA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	AJAY- GA5 NIKESH KUMAR
93.	CWJC/18537/2018 POST RETIRE, SCHOO	5 RAM JATAN PRASAD SINHA vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH RAVI KUMAR SINGH	PRABHAKAR JHA- GP27 RAJ NANDAN PRASAD
94.	CWJC/18624/2018 POST RETIRE, UNIV.	8 DURGA NAND JHA vs THE STATE OF BIHAR AND ORS	ANJU JHA	MADHAW PRASAD YADAW -GP23 ARCHANA PALKAR KHOPDE MD. NADIM SERAJ
With	CWJC/18585/2018 POST RETIRE, UNIV.	7 BHUPENDRA JHA vs THE STATE OF BIHAR AND ORS	ANJU JHA BHAVENDRA JHA	SUBASH CHANDRA MISHRA -SC16 MD. NADIM SERAJ BINITA SINGH
95.	CWJC/18726/2018 POST RETIRE, BOARD	4 YADUNANDAN RAUT vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA RAM BILASH ROY RAMAN ARUN KUMAR	ANANT PRASAD SINGH - SC15 NALIN VILOCHAN TIWARY
96.	CWJC/20755/2018 ALLOW./LTC , BOARD	3 LAXMAN RAM vs THE BIHAR STATE POWER HOLDING COMPANY LTD.	PRASHANT SINHA BAUA JHA	VINAY KIRTI SINGH RANJIT SINHA
97.	MJC/1050/2019	3 SURAIYA NASREEN vs MD. NESAR AHAMAD	NAFISUZZOHA	
98.	CWJC/2426/2019 SUSPENSION , NON G	6 DEVENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR	P.N.SHASHI (AAG6)
99.	CWJC/6672/2019 POST RETIRE, UNIV.	6 DEVATA DEVI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	MADHAW PRASAD YADAW ( GP23 ) BINITA SINGH
100.	CWJC/6673/2019 POST RETIRE, OTHER	7 BIJAY KUMAR SINGH vs THE UNION OF INDIA	SANJAY KUMAR	ANIL KUMAR SINHA RAJ KUMAR BIJOY KUMAR SINHA

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101.	CWJC/6705/2019 POST RETIRE, BOARD	6 ABDUL JABBAR ANSARI vs THE STATE OF BIHAR	PURUSHOTTAM JHA VIKASH KUMAR JHA	YOGENDRA PRASAD SINHA (AAG7) DURGA NAND JHA
102.	CWJC/6724/2019 POST RETIRE, BOARD	6 RAM BALLAV VERMA vs THE STATE OF BIHAR	PURUSHOTTAM JHA VIKASH KUMAR JHA	KINKAR KUMAR (SC9) DURGA NAND JHA
103.	CWJC/6841/2019 POST RETIRE, UNIV.	6 PROF. URMILA KUMARI, vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	SMT. SHILPA SINGH ( GA12 ) SYED FIROZ RAZA RITESH KUMAR
104.	CWJC/6970/2019 POST RETIRE, BOARD	5 SHEO PRASAD LAL vs THE STATE OF BIHAR	BACHAN JEE OJHA	ABBAS HAIDER (SC6) ASHUTOSH RANJAN PANDEY
105.	CWJC/6979/2019 POST RETIRE, NON G	5 KALICHARAN PRASAD vs THE STATE OF BIHAR	SANJIV SHARAN	DHURJATI KUMAR PRASAD ( GP14 ) KAUSHLENDRA KUMAR SINHA BINDHYACHAL RAI DHRUBA MUKHARJEE DEV KUMAR PANDEY
106.	CWJC/7295/2019 POST RETIRE, NON G	5 SHAILENDRA KUMAR vs THE CHIEF SECRETARY, STATE OF BIHAR	SHAILENDRA KUMAR	PARTH SARTHY ( GA4 )
107.	CWJC/7735/2019 POST RETIRE, UNIV.	5 BALESHWAR JHA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	MADANJEET KUMAR (GP20) MD. NADIM SERAJ ALKA VERMA
108.	CWJC/8021/2019 POST RETIRE, NON G	5 SUSHIL KUMAR DUTTA, vs THE STATE OF BIHAR.	RANJAY KUMAR SINGH	ANANT PRASAD SINGH ( SC15 )
109.	CWJC/8291/2019 POST RETIRE, BOARD	4 MUNNI DEVI vs MANAGING DIRECTOR, SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	VINAY KIRTI SINGH KUMAR PRIYA RANJAN
110.	CWJC/8362/2019 POST RETIRE, NON G	5 RAM SWARATH SAH vs THE STATE OF BIHAR	BAMDEO PANDEY SANJEEV KUMAR MISHRA	AJAY (GA5) BINOD KUMAR LABH
111.	CWJC/23611/2019 POST RETIRE, NON G	6 SHIVA NARAYAN JHA, vs THE STATE OF BIHAR	GYANAND ROY	P.K.VERMA (AAG3) DIVYA VERMA (AC TO AAG 3)
112.	CWJC/23625/2019 POST RETIRE, GAZET	4 AKHILESH KUMAR SHARMA vs THE STATE OF BIHAR	ANITA KUMARI AWNISH KUMAR SHASHI BHUSHAN KUMAR MANGLAM	RAJ BALLABH PD. YADAV (AAG11) BINDHYACHAL RAI
113.	CWJC/23629/2019 POST RETIRE, UNIV.	5 PROF. SANDHYA JHA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	SMT. BINITA SINGH ( SC28 ) MD. NADIM SERAJ ARCHANA PALKAR KHOPDE RAJEEV KUMAR SINGH
114.	CWJC/23652/2019 POST RETIRE, NON G	4 RAMADHAR PANDEY vs THE STATE OF BIHAR	RAM KUMAR SINGH	CHITRANJAN SINHA (PAAG2) RABINDRA KUMAR PRIYADARSHI LALIT KISHORE DR. ANAND KUMAR MANOJ KUMAR AMBASTHA
115.	CWJC/23695/2019 POST RETIRE, BOARD	4 PACHKAURI SADA, vs THE STATE OF BIHAR	JAINENDRA KUMAR	SUSHIL KUMAR ( GP22 ) S.K.TIWARY (PC TO GP21)
116.	CWJC/23756/2019 POST RETIRE, SCHOO	5 RAMJEE PRASAD vs THE STATE OF BIHAR	PRAVINA KUMARI	KAMESHWAR KUMAR (GP17) KAUSHLENDRA KUMAR SINHA
117.	CWJC/23815/2019 POST RETIRE, UNIV.	6 PROF. AMARENDRA NATH KARGUPTA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	SMT. BINITA SINGH (SC28) MD. NADIM SERAJ AJAY BEHARI SINHA
118.	CWJC/23957/2019 POST RETIRE, UNIV.	5 RABINDRA SINGH vs THE STATE OF BIHAR	AKSHANSH ANKIT KAUSHAL KUMAR	SMT. BINITA SINGH (SC28) NAGENDRA KUMAR SINGH

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With	CWJC/15552/2019 POST RETIRE, UNIV.	6	DR. KRISHNA GOPAL SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	MADHAW PRASAD YADAW (GP23) NAGENDRA KUMAR SINGH
With	CWJC/25638/2019 POST RETIRE, UNIV.	5	RAM NARESH SHARMA vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR PURUSHOTTAM KUMAR JHA	MADHAW PD. YADAW (GP23) NAGENDRA KUMAR SINGH
119.	CWJC/2937/2020 POST RETIRE, BANK	4	SMT. AMALTI DEVI vs THE PUNJAB NATIONAL BANK	RAM CHANDRA PRASAD BHARTI PAWAN KUMAR SINGH SHAKTIMAN BHARTI RAJENDRA PRASAD	RAMCHANDRA LAL DAS MRITUNJAY KUMAR
120.	CWJC/3437/2020 POST RETIRE, BOARD	4	NIRAJ KUMAR vs THE STATE OF BIHAR	SHYAMA KANT SINGH	RAJIV ROY (GP1) PRASOON SINHA KIRAN KUMARI
121.	CWJC/3504/2020 POST RETIRE, UNIV.	4	GOPAL PRASAD vs THE STATE OF BIHAR	BALESHWAR KAMAT SUNIL KUMAR	MADANJEET KUMAR (GP20) RITESH KUMAR VIVEK ANAND KUMAR NIRBHAY KUMAR SINGH
122.	CWJC/3673/2020 POST RETIRE, NON G	4	RABINDRA NATH CHOURASIA vs THE STATE OF BIHAR	GOPAL PRASAD ROY	ARVIND UJJWAL (SC4)
123.	CWJC/5552/2020 OTHERS, BOARD/CORP	2	TUNNA KUMAR @ TUNNU KUMAR, vs GENERAL MANAGER,	RAKESH KUMAR SIYA RAM SHAHI	RAKESH KUMAR VAIBHAVA VEER SHANKER KUMAR SAURAV SAMEER SAWARN RAKESH KUMAR ABHIMANYU VATSA RAJNI KANT SINGH
124.	CWJC/5612/2020 ARISING FROM DRT	5	ARJUN SINGH, vs THE STATE OF BIHAR	SANJEEV RANJAN	MANISH KISHORE
125.	CWJC/5630/2020 SHAIRAT	4	RANA SINGH vs THE STATE OF BIHAR	BISHWA BIBHUTI KUMAR SINGH	RAJESH KUMAR PRANAV KUMAR ABHAY KUMAR PANDEY ANJANI KUMAR (AAG4)
126.	CWJC/5748/2020 SELECTION , NON GA	2	SACHIN KUMAR SANJU vs THE STATE OF BIHAR	MUKESH KUMAR	VIKASH KUMAR ( SC11 ) NIKESH KUMAR
127.	CWJC/5953/2020 E.C.ACT	1	SURAT LAL SARDAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM MANOJ KUMAR GUPTA RITESH PRADHAN	S. RAZA AHMAD ( AAG5 )
128.	CWJC/6107/2020 E.C.ACT	1	SURENDRA KUMAR vs THE STATE OF BIHAR	MD. ASLAM ANSARI	ARVIND UJJAWAL ( SC4 )
129.	CWJC/6194/2020 POST RETIRE, NON G	4	DEVENDRA KUMAR SINHA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH PRAKASH KUMAR	LALIT KISHORE (AG) UDAY SHANKAR SHARAN SINGH
130.	CWJC/6251/2020 SALARY, POLICE SER	2	SMT. CHANCHALA DEVI, vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	MD. N. H. KHAN ( SC1 )
131.	CWJC/6252/2020 SELECTION , NON GA	2	RAMESH KUMAR vs THE STATE OF BIHAR	MD. SHAKIR AHMAD GAJENDRA KUMAR RAJESH KUMAR	MD. NADIM SERAJ (GP5)
132.	CWJC/6486/2020 SELECTION , NON GA	2	MUKESH KUMAR vs THE STATE OF BIHAR	NAVENDU KUMAR	MD.N.H.KHAN (SC1)
133.	CWJC/6774/2020 SELECTION , HEALT	2	PREMA PRIYADARSHNI vs BIHAR STAFF SELECTION COMMISSION	RAKESH PRABHAT SAMARJEET SINGH	LALIT KISHORE SATYAM SHIVAM SUNDARAM
134.	CWJC/7257/2020 ZILA PARISHAD	2	ZILA PARISHAD AWANTIT DUKANDAR SANGH @ ZILA PARISHADIYA AWANTIT DUKANDAR SANGH, MAHUA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG) P.N.SHAHI (AAG6)
135.	CWJC/7271/2020 BIHAR RELIGIOUS TR	2	SUMIT KUMAR @ MANTU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	LALIT KISHORE (AG) ARCHANA MEENAKSHI (GP6) GANPATI TRIVEDI
136.	CWJC/8968/2020 SELECTION , UNIV.	1	GANAURI PASWAN, vs THE STATE OF BIHAR	ANIL KUMAR SAXENA PURUSHOTTAM KUMAR	LALIT KISHORE ( AG ) MADHAW PRASAD YADAW (GP23)

**FOR ORDER II**

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137. SA/132/2016 SA	6 SONA DEVI vs SRIMATI CHAMPA DEVI AND ORS	VISHAL SAURABH	RAJEEV KUMAR BHOLA KUMAR SUDHIR KUMAR
138. SA/489/2019	3 LAKSHMI DEVI, vs PRADIP KUMAR PANDEY,	ASHOK KUMAR GARG RITU PRIYDERSHINY PRASHANT KUMAR YOGENDRA KUMAR DWIVEDI AMBUJ NAYAN CHAUBEY	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY RADHA MOHAN PANDEY PRABHAT KUMAR SINGH CHANDRA SHEKHAR VERMA
<b><u>FOR ORDERS - TIED UP</u></b>			
139. CR. MISC./34520/2020 498(A),302,34 R.BAIL-1	3 OM PRAKASH SINGH @ CHUTTU SINGH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. NITYANAND

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### **FOR ORDERS** **MATTER -1**

1. CR. MISC./58793/2019 498A,34 A.BAIL	2 AARZOO KUMAR @ RAHUL vs THE STATE OF BIHAR	ALOK KUMAR ALOK	RAJESH KUMAR
2. CR. MISC./63053/2019 396,397, A.BAIL	2 ROHIT KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	ASHOK KUMAR
3. CR. MISC./72467/2019 341,323,307,504,5 A.BAIL	5 UMESH SAHANI vs THE STATE OF BIHAR	RINA SINHA PRIYA	MOHAMMAD SUFYAN
4. CR. MISC./76800/2019 307,366A,34 A.BAIL	3 MD. SARAFAT ALI @ SARPHAT ALI @ SHARAFAT ALI vs THE STATE OF BIHAR	ARUN KUMAR BHAGAT RAVI SHANKER PANKAJ MITHILESH KUMAR NAGESHWAR PRASAD	SURENDRA PRASAD SINGH
5. CR. MISC./82110/2019 341,323,324,302,3 A.BAIL	3 BRAJESH KUMAR SINGH @ BRAJESH SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	AMITESH KUMAR RAJEEV RANJAN NO.II RAJU KUMAR SINGH
6. CR. MISC./85962/2019 328,302,34, A.BAIL	2 SHANTI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	TARUN PRASAD MANDAL
7. CR. MISC./1926/2020 323,406,494,498a, A.BAIL	3 SUDHIR KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	ASHA DEVI
8. CR. MISC./2483/2020 147,148,149,323,3 A.BAIL	3 VISHAL KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	PRANAV KUMAR
9. CR. MISC./16490/2020 457,380 A.BAIL	1 SUCHIT BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	SHAILENDRA KUMAR SINGH
10. CR. MISC./36119/2020 A.BAIL	1 KAMESHWAR SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. ASHA KUMARI
11. CR. MISC./36123/2020 A.BAIL	1 PAPPU THAKUR @ SUDHANSHU SHEKHAR THAKUR vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G. ASHA KUMARI
12. CR. MISC./36124/2020 379,420,34 A.BAIL	2 BIPENDRA KUMAR MISHRA1 vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G. ASHA KUMARI
13. CR. MISC./36126/2020 A.BAIL	1 NARESH RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G ASHA KUMARI
14. CR. MISC./36127/2020 A.BAIL	1 DILIP KUMAR @ SONU vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. ASHA KUMARI
15. CR. MISC./36128/2020 anticipatory bail A.BAIL	1 AMAR SINGH @ AMAR BAHADUR SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G GANESH PRASAD SINGH
16. CR. MISC./36129/2020 A.BAIL	1 SANGAM KUMAR @ PURUSHOTTAM KUMAR SINGH vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. GANESH PRASAD SINGH
17. CR. MISC./36133/2020 A.BAIL	1 PARMOD PASWAN vs THE STATE OF BIHAR	NAFISUZZOHA MD. ZIAUL QUAMAR	A.G. GANESH PRASAD SINGH RAMESH KUMAR SINGH
18. CR. MISC./36134/2020 A.BAIL	1 DINA NATH ROY @ DINANATH PRASAD YADAV vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. GANESH PRASAD SINGH

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19.	CR. MISC./36135/2020 A.BAIL	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G GANESH PRASAD SINGH
20.	CR. MISC./36136/2020 A.BAIL	1 RAUSHAN KUMAR @ ROSHAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G. NIRMAL KUMAR SINHA
21.	CR. MISC./36137/2020 A.BAIL	1 BIRJU RAJ vs THE STATE OF BIHAR	PARAS NATH	A.G. NIRMAL KUMAR SINHA
22.	CR. MISC./36141/2020 ENMITY AND LOCAL A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G. NIRMAL KUMAR SINHA
23.	CR. MISC./36142/2020 anticipatory bail A.BAIL	1 SURESH CHOUDHARY vs THE STATE OF BIHAR	HARISH KUMAR	A.G. NIRMAL KUMAR SINHA
24.	CR. MISC./36143/2020 A.BAIL	1 SUKESH CHAUDHARY vs THE STATE OF BIHAR	SUNIL PRASAD	A.G. NIRMAL KUMAR SINHA
25.	CR. MISC./36146/2020 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR	PARTH GAURAV NEHA AMOL RAJ SUBHASH CHANDRA MISHRA	A.G. YOGENDRA KUMAR
26.	CR. MISC./36148/2020 A.BAIL	1 NIRAJ KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G. YOGENDRA KUMAR
27.	CR. MISC./36151/2020 A.BAIL	1 KALLU @ SOHRAB MIYA @ KALLU MIYA vs THE STATE OF BIHAR	PARWEJ KHAN	A.G YOGENDRA KUMAR
28.	CR. MISC./36162/2020 141,142,143,323,5 A.BAIL	1 BUNELA KUMAR @ BUNILAL DAS vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. YOGENDRA KUMAR
29.	CR. MISC./36163/2020 376,420,34 A.BAIL	1 BINIT KUMAR SINHA vs THE STATE OF BIHAR	PRASHANT SINHA AMIT KUMAR	A.G. ANAND KISHORE CHOUDHARY
30.	CR. MISC./36165/2020 A.BAIL	1 MANOJ RAM vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G ANAND KISHORE CHOUDHARY RAJESH KUMAR ARUN KUMAR PANDEY
31.	CR. MISC./36456/2020 A.BAIL	1 KALI RAY vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G. ANIL KUMAR SINGH NO. 1
32.	CR. MISC./36458/2020 A.BAIL	1 CHANDESHWAR SINGH @ CHANDRAKESHWAR SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. ANIL KUMAR SINGH NO. 1
33.	CR. MISC./36461/2020 A.BAIL	1 ROHIT SAHNI @ ROHIT KUMAR SAHNI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G ANIL KUMAR SINGH NO. 1
34.	CR. MISC./36462/2020 A.BAIL	1 JITAN RAI @ JITAN YADAV @ POTAN vs THE STATE OF BIHAR	RAKESH KUMAR	A.G ANIL KUMAR SINGH NO. 1
35.	CR. MISC./36466/2020 414,420,34 A.BAIL	1 MD NAHID ALAM @ NADIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. ANIL KUMAR SINGH NO. 1
36.	CR. MISC./36467/2020 A.BAIL	1 SHIVJEE MISHRA vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G RAJESH KUMAR UMANATH MISHRA
37.	CR. MISC./36473/2020 147,148,149,341,3 A.BAIL	1 PREMDHAR KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. UMANATH MISHRA
38.	CR. MISC./36474/2020 147,148,149,341,3 A.BAIL	1 MILAN MAHTO vs THE STATE OF BIHAR	KEDAR JHA	A.G UMANATH MISHRA
39.	CR. MISC./36475/2020 A.BAIL	1 SHYAM NARAYAN YADAV vs STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G UMANATH MISHRA
40.	CR. MISC./36479/2020 302,34 A.BAIL	1 HARSIT RAI @ HARSIT KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. ANIL KUMAR RAMESH KUMAR SINGH UMANATH MISHRA
41.	CR. MISC./36480/2020 A.BAIL	1 SALIM ZAFAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. MD. FAHIMUDDIN
42.	CR. MISC./36481/2020 498A,323, A.BAIL	1 RAVI KUMAR SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G MD. FAHIMUDDIN

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43.	CR. MISC./36486/2020 498(A),376,120(B) A.BAIL	1	AJIT KUMAR MISHRA vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G. MD. FAHIMUDDIN
44.	CR. MISC./36488/2020 A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G. MD. FAHIMUDDIN
45.	CR. MISC./36493/2020 A.BAIL	1	MD. ISHLAM @ MOHD. ISLAMUDDIN vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G. MD. FAHIMUDDIN
46.	CR. MISC./36501/2020 A.BAIL	1	YACOOB @ YAKUB vs THE STATE OF BIHAR	NAFISUZZOHA MD. ZIAUL QUAMAR	A.G. SANJAY KUMAR SHARMA
47.	CR. MISC./36508/2020 A.BAIL	1	SANDEEP BIND vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G. SANJAY KUMAR SHARMA
48.	CR. MISC./36510/2020 false implication A.BAIL	2	BATTIS RAI @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. SANJAY KUMAR SHARMA
49.	CR. MISC./36519/2020 30(a) A.BAIL	1	VINAY PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. SANJAY KUMAR SHARMA
50.	CR. MISC./36520/2020 A.BAIL	1	PALTU PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ANANT KUMAR 1
51.	CR. MISC./36523/2020 A.BAIL	1	KAMESHWAR SINGH vs THE STATE OF BIHAR	RAVI SHANKAR SAHAY RANDHIR KUMAR NO.1 CHANDRA MOHAN JHA	A.G. RAMCHANDRA SINGH ANANT KUMAR 1
52.	CR. MISC./36530/2020 304,34 A.BAIL	1	ARUN SHARMA @ ARUN KUMAR MISTRI vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G. ANANT KUMAR 1
53.	CR. MISC./36989/2020 30,30A A.BAIL	1	MURAT CHOUDHARY @ MURAT CHAUDHARI vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
54.	CR. MISC./36991/2020 498(A) A.BAIL	1	RAJESH RAM vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
55.	CR. MISC./36994/2020 341,323,354 A.BAIL	1	AMAR SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
56.	CR. MISC./36995/2020 120(B),302,34 A.BAIL	1	GUDDU YADAV vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
57.	CR. MISC./36997/2020 30(a) A.BAIL	1	HARENDRA SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
58.	CR. MISC./37000/2020 30A A.BAIL	1	ASHOK KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
59.	CR. MISC./37003/2020 376.341.323.504.5 A.BAIL	1	UMANG KUMAR SINGH @ BADIA vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
60.	CR. MISC./37004/2020 379,427,34 A.BAIL	1	SHAHABUDDIN MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
61.	CR. MISC./37006/2020 147,447,341,323,3 A.BAIL	1	SAURABH KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. DHARMENDRA KUMAR SINHA SHASHI SHEKHAR
62.	CR. MISC./37008/2020 438 A.BAIL	1	SANTOSH PASWAN vs THE STATE OF BIHAR	RAJU KUMAR RAJKUMAR SINHA	A.G.
63.	CR. MISC./37009/2020 272,273 A.BAIL	1	BITTU SINGH @ PRABHUL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
64.	CR. MISC./37010/2020 379 A.BAIL	1	KAUSHAL KUMAR @ KAUSHAL SHYAM vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.



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65.	CR. MISC./37012/2020 30A A.BAIL	1 JUGNU YADAV @ YOGENDRA YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
66.	CR. MISC./37015/2020 30A,41/1/2 A.BAIL	1 BABLU SAH @ NAVEEN KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
67.	CR. MISC./37018/2020 30A A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
68.	CR. MISC./37019/2020 272,273,34 A.BAIL	1 CHANDAN KUMAR @ BHANU PRATAP vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH	A.G.
69.	CR. MISC./37025/2020 30A A.BAIL	1 SAROJ KUMAR YADAV @ SAROJ YADAV vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G.
70.	CR. MISC./37028/2020 272,273,34 A.BAIL	1 RAKESH PAL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
71.	CR. MISC./37029/2020 341,323,307,379, A.BAIL	1 MUNNA KUMAR @ MUNNA YADAV vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
72.	CR. MISC./37030/2020 30,A A.BAIL	1 MUNNA KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
73.	CR. MISC./37032/2020 30A A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
74.	CR. MISC./37036/2020 147,341,323,324,3 A.BAIL	1 RAM CHANDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
75.	CR. MISC./37037/2020 279,337,338,427, A.BAIL	1 BABLU YADAV @ BABLOO YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
76.	CR. MISC./37038/2020 323,341,342,324,3 A.BAIL	1 LAL PRASAD GUPTA vs THE STATE OF BIHAR	PANKAJ KUMAR DAS	A.G. LAL BABU SINGH
77.	CR. MISC./37053/2020 147,341,323,324,3 A.BAIL	1 HARENDRA PASI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. JAY PRAKASH SINGH
78.	CR. MISC./37056/2020 498(A),494,379,34 A.BAIL	1 MD MAKHTOOR vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
79.	CR. MISC./37058/2020 30,38,41 A.BAIL	1 RAJ BALLAV MAHTO @ RAJ BALAN MAHTO @ RAJ VALAM MAHTO AND OTHER vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
80.	CR. MISC./37065/2020 341,323,307,316,3 A.BAIL	1 BINOD CHOUDHARO @ BINOD KUMAR @ BINOD CHOUDHARY vs THE STATE OF BIHAR	SUKRITI KUMARI ARVNENDRA KUMAR THAKUR ABHAY KUMAR THAKUR	A.G.
81.	CR. MISC./37066/2020 302,201,34 A.BAIL	1 RAM VINAY SAH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	A.G.
82.	CR. MISC./37067/2020 302,120B,34 A.BAIL	1 BIRENDRA SINGH vs THE STATE OF BIHAR	BINOD BIHARI SINGH	A.G.
83.	CR. MISC./37072/2020 341,323,324,307,5 A.BAIL	1 DEEPAK KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
84.	CR. MISC./37078/2020 272,273 A.BAIL	1 RAKESH KUMAR @ RAKESH KUMAR MAHTO vs THE STATE OF BIHAR	ALOK	A.G.
85.	CR. MISC./37079/2020 16,18,20 A.BAIL	1 LALAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
86.	CR. MISC./37080/2020 304(B),201,34 A.BAIL	1 JITAN MAHTO vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G.
87.	CR. MISC./37081/2020 420,409,120B,34 A.BAIL	1 RAMAYAN PRASAD PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
88.	CR. MISC./37082/2020 147,148,149,332,3 A.BAIL	1 SONU MIYAN vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	A.G.
89.	CR. MISC./37086/2020 18(c),27(b)(ii) A.BAIL	1 MD. IMRAN QUAMRI vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.

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90.	CR. MISC./37087/2020 Anticipatory bail A.BAIL	1 JAI PRAKASH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
91.	CR. MISC./37088/2020 392,34 A.BAIL	1 HARSH KUMAR vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
92.	CR. MISC./37094/2020 criminal misc A.BAIL	1 SUGREEV BIND vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G.
93.	CR. MISC./37095/2020 147,148,149,342,4 A.BAIL	1 MUNNA YADAV @ MUNNA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
94.	CR. MISC./37096/2020 30A A.BAIL	1 VIJAY CHAUDHARY @ VIJAY CHAUDHARI vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
95.	CR. MISC./37098/2020 143,147,148,149,3 A.BAIL	1 ATUL SHEKHAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G.
96.	CR. MISC./37102/2020 341,323,353,504,5 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
97.	CR. MISC./37103/2020 30A A.BAIL	1 IMBRAHIM SHAH @ BERAHIM SHAH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
98.	CR. MISC./37105/2020 341,323,384,379,3 A.BAIL	1 JAMSHED@ MD JAMSHED vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
99.	CR. MISC./37109/2020 147,148,149,341,3 A.BAIL	1 BIRENDRA KUMAR YADAV @ BIRENDRA YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
100.	CR. MISC./37111/2020 30(a),41(I)(II) A.BAIL	1 SHANKAR MAHTO @ RAMA SHANKAR MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
101.	CR. MISC./37112/2020 272,273 A.BAIL	1 BHAKTI BHUSHAN YADAV vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G.
102.	CR. MISC./37114/2020 341,323,353,333,3 A.BAIL	1 PRADEEP KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR SHASHIKANT YADAV	A.G.
103.	CR. MISC./37568/2020 188,290,269,270,2 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
104.	CR. MISC./37569/2020 341,323,307,504,5 A.BAIL	1 RUPLAL SAH vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
105.	CR. MISC./37570/2020 304B,34 A.BAIL	1 SHILA DEVI vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
106.	CR. MISC./37571/2020 272,273 A.BAIL	1 RANJIT KUMAR MANDAL @ RANJIT MANDAL vs STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G.
107.	CR. MISC./37573/2020 341,323,324,307,3 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
108.	CR. MISC./37575/2020 447,341,323,324,3 A.BAIL	1 KARI YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
109.	CR. MISC./37578/2020 302,328,120(B) A.BAIL	1 SHANKAR SAH vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
110.	CR. MISC./37581/2020 306,34, A.BAIL	1 SHOBHA DEVI @ SHOBHA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
111.	CR. MISC./37583/2020 30(a),38,41(1) A.BAIL	1 SONU KUMAR YADAV @ NANKI YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
112.	CR. MISC./37585/2020 498A,34 A.BAIL	1 ABHISHEK KUMAR @ MANISH vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	A.G. SUNIL KUMAR MISHRA DHEERAJ KUMAR
113.	CR. MISC./37588/2020 272,273,34 A.BAIL	1 SANDEEP KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	A.G.
114.	CR. MISC./37589/2020 341,323,324,307, A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
115.	CR. MISC./37593/2020 420,379 A.BAIL	1 BHOLA PRASAD MANDAL @ BHOLA MANDAL vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
116.	CR. MISC./37594/2020 363,366A, A.BAIL	1 KALAWATI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
117.	CR. MISC./37597/2020 323,363,372,120B A.BAIL	1 MD. MITTHU @ MITTHU vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
118.	CR. MISC./37598/2020 30A A.BAIL	1 LALU RAI @ LALOO RAI vs THE STATE OF BIHAR	RANJAY KUMAR	A.G.

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119.	CR. MISC./37599/2020 341,323,504,34 A.BAIL	1 RANJAN KUMAR@RANJAY KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
120.	CR. MISC./37600/2020 272,273,420,34 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
121.	CR. MISC./37606/2020 341,323,324,307,5 A.BAIL	1 SUJIT RAJAK @ SUJIT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
122.	CR. MISC./37613/2020 30a A.BAIL	1 ASHOK SINGH vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
123.	CR. MISC./37618/2020 304(B),201,34 A.BAIL	1 RANJITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
124.	CR. MISC./37620/2020 498A, A.BAIL	1 RAJIV SHANKAR VERMA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. RAKESH KUMAR RIKESH SINHA
125.	CR. MISC./37621/2020 498(A) A.BAIL	1 SATYANARAIN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
126.	CR. MISC./37623/2020 379,411 A.BAIL	1 CHANDRA SEKHAR SINGH vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
127.	CR. MISC./37625/2020 272,273 A.BAIL	1 VIJENDRA PANDEY @ LADDU PANDEY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
128.	CR. MISC./37627/2020 7 A.BAIL	1 SHARMILA DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
129.	CR. MISC./37632/2020 30(a) A.BAIL	1 CHAPIYA DEVI @ MIRA DEVI vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
130.	CR. MISC./37633/2020 147,148,149,341,3 A.BAIL	1 PRAGAT MISHRA vs THE STATE OF BIHAR	RAKESH KUMAR SHALLY KUMARI SIYA RAM SHAHI	A.G.
131.	CR. MISC./37635/2020 302,34 A.BAIL	1 MANOJ PANDIT vs THE STATE OF BIHAR	UMESH PRASAD MAHESH PRASAD	A.G. MADAN JEET KUMAR RAVI PRAKASH
132.	CR. MISC./37637/2020 147,148,149,341,3 A.BAIL	1 BHUSHAN ROY @ SHASHI BHUSHAN ROY vs THE STATE OF BIHAR	SHAMA SINHA	A.G.
133.	CR. MISC./37640/2020 8(c),20(b)(ii)(B) A.BAIL	1 LAL BABU SAH @ KALICHARAN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
134.	CR. MISC./37643/2020 30A,34,36,38,41,( A.BAIL	1 ROHIT BIND vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
135.	CR. MISC./37645/2020 302,201,34 A.BAIL	1 RANJANA DEVI @ RANJU DEVI vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	A.G.
136.	CR. MISC./37646/2020 341,323,366a A.BAIL	1 MITHUN KUMAR @ MITHUN SAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
137.	CR. MISC./37648/2020 306,120B,34 A.BAIL	1 MADHUKAR @ PRAMOD KUMAR MADHUKAR vs THE STATE OF BIHAR	RIYA SINGH	A.G.
138.	CR. MISC./37651/2020 147,148,14,323,37 A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
139.	CR. MISC./37652/2020 304B,201,34 A.BAIL	1 MALTI DEVI vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	A.G.
140.	CR. MISC./37653/2020 30(a),34 A.BAIL	1 SHRAWAN KUMAR @ SHRAWAN KUMAR YADAV vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
141.	CR. MISC./37658/2020 323,379,504,34,30 A.BAIL	1 MD. SHAHANSHAH AAJAM @ MD. SHAHANSHAH @ MD.SAHANSAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
142.	CR. MISC./37659/2020 498,A,323,34 A.BAIL	1 PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
143.	CR. MISC./37660/2020 anticipatory bail A.BAIL	1 NANDESHWAR YADAV @ NANDESHWAR KAURGIA vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G.
144.	CR. MISC./37662/2020 272,273,34, A.BAIL	1 MD. TOUHID @ TOUHID ALAM vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
145.	CR. MISC./37667/2020 341,323,307,504,5 A.BAIL	1 MANTU YADAV @ MANOJ YADAV vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
146.	CR. MISC./37668/2020 30A A.BAIL	1 PRAN PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.

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147.	CR. MISC./37670/2020 25(1-B)A,25(1-AA) A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G
148.	CR. MISC./37671/2020 188,269,270,271, A.BAIL	1	MD. MUSTAQ AHMAD @MD.MUSTAKIM AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G
149.	CR. MISC./37672/2020 498A, A.BAIL	1	AMAN PATEL @ NAVIN KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	A.G
150.	CR. MISC./37674/2020 272,273,308,34 A.BAIL	1	AJAY MANJHI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G
151.	CR. MISC./37681/2020 147,148,149,341,3 A.BAIL	1	MUKESH PASWAN vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G
152.	CR. MISC./37683/2020 325,341,323,504,5 A.BAIL	1	ANKESH vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA	A.G.
153.	CR. MISC./38100/2020 341,323,325,354,5 A.BAIL	1	RAMAKANT KUMAR@RAMA KANT SHARMA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH HARISH JALAN PANKAJ KUMAR SINGH JAGDHAR PRASAD	A.G
154.	CR. MISC./38102/2020 anticipatory bail A.BAIL	1	UMESH RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G TARUN PRASAD MANDAL
155.	CR. MISC./38103/2020 30,30A,38,41,45 A.BAIL	1	MANOJ KUMAR GUPTA @ MANOJ SAH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G. TARUN PRASAD MANDAL
156.	CR. MISC./38104/2020 302,120B/34 A.BAIL	1	PRADEEP SAH @ PRADEEP KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	A.G TARUN PRASAD MANDAL
157.	CR. MISC./38110/2020 304B,201,120B A.BAIL	1	SHUSHILA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G TARUN PRASAD MANDAL
158.	CR. MISC./38112/2020 414 A.BAIL	1	REYAZ KHAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
159.	CR. MISC./38113/2020 448,341,323,324,3 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G PRADEEP NARAIN KUMAR PRADEEP NARAIN KUMAR
160.	CR. MISC./38114/2020 147,148,149,341,3 A.BAIL	1	ABHAY KUMAR SINGH @ SARJAN SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G PRADEEP NARAIN KUMAR
161.	CR. MISC./38115/2020 30A A.BAIL	1	SANJAY KUMAR YADAV @ RITIK KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. PRADEEP NARAIN KUMAR
162.	CR. MISC./38120/2020 341,323,324,308,3 A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. PRADEEP NARAIN KUMAR
163.	CR. MISC./38123/2020 366(A),376(D),34 A.BAIL	1	RAM BHAROS SADA vs THE STATE OF BIHAR	ANIL KUMAR	A.G. PRADEEP NARAIN KUMAR
164.	CR. MISC./38127/2020 302,341,323,354,3 A.BAIL	1	SANJAY YADAV @ SANJAY RAI vs THE STATE OF BIHAR	AMIT KUMAR SINGH	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI RABINDRA KUMAR
165.	CR. MISC./38128/2020 30A A.BAIL	1	SUBODH KUMAR YADAV @ SUBOGH KUMAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. RABINDRA KUMAR
166.	CR. MISC./38130/2020 147,148,149,323,3 A.BAIL	1	KARU YADAV @ SARVJIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. RABINDRA KUMAR SATYA NAND SHUKLA
167.	CR. MISC./38135/2020 147,148,149,323,3 A.BAIL	1	SITA RAM SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. RABINDRA KUMAR
168.	CR. MISC./38138/2020 302,34 A.BAIL	1	RABDI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. PRANAV KUMAR
169.	CR. MISC./38145/2020 379 A.BAIL	1	ROHIT KUMAR @ PINTU KUMAR @ PEDU @ PINTU KHARWAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. PRANAV KUMAR

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170.	CR. MISC./38151/2020 36,30(a) A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR JAI KISHORE SHARMA	A.G. PRANAV KUMAR
171.	CR. MISC./38152/2020 498A,341,323,365, A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. PRANAV KUMAR
172.	CR. MISC./38155/2020 272,273 A.BAIL	1 SATAN MAHTO @ SATYA NARAIN MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
173.	CR. MISC./38156/2020 392 A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. DR.MRITYUNJAYA KR.GAUTAM
174.	CR. MISC./38157/2020 304(B),201,34 A.BAIL	1 JAI RAM vs THE STATE OF BIHAR	MITHILESH KUMAR LALAN KUMAR VERMA	A.G. DR.MRITYUNJAYA KR.GAUTAM
175.	CR. MISC./38158/2020 30A,36,37,38,41(1 A.BAIL	1 BHARAT RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
176.	CR. MISC./38161/2020 376D, A.BAIL	1 SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
177.	CR. MISC./38166/2020 419,420,406,409,4 A.BAIL	1 PRAKASH SAO (MUKHIYA) vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. RANA RANDHIR SINGH
178.	CR. MISC./38169/2020 302,304B,34 A.BAIL	1 LATA DEVI @ DEVI vs THE STATE OF BIHAR	VIPIN KUMAR	A.G. RAM BINOD SINGH SMRITI SINGH RANA RANDHIR SINGH
179.	CR. MISC./38170/2020 147,148,149,323,3 A.BAIL	1 GARIB MAHTO @ GARIB DAS vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G. RANA RANDHIR SINGH
180.	CR. MISC./38174/2020 341,323,308,504,5 A.BAIL	1 RANJAN PAL vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK	A.G. RANA RANDHIR SINGH
181.	CR. MISC./38177/2020 341,323,324,307,5 A.BAIL	1 RAM KUMAR THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. RANA RANDHIR SINGH
182.	CR. MISC./38180/2020 302,201 A.BAIL	1 JAHIDA KHATOON @ JAHADA BIBI vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G. ANIL PRASAD SINGH
183.	CR. MISC./38181/2020 188,283,353,379,4 A.BAIL	1 ASHOK KUMAR JHA @ ASHOK JHA @ LADDU JHA vs THE STATE OF BIHAR	RAJEEV KUMAR GYAN PRAKASH	A.G. ANIL PRASAD SINGH
184.	CR. MISC./38185/2020 420,467,468,471 A.BAIL	1 VIJAY KUMAR PANDEY vs THE STATE OF BIHAR	UDAY KUMAR	A.G. ANIL PRASAD SINGH
185.	CR. MISC./38187/2020 Bail A.BAIL	1 ARUN KUMAR vs THE STATE OF BIHAR	AMIT ANAND	A.G. ANIL PRASAD SINGH
186.	CR. MISC./38188/2020 114,147,148,149,3 A.BAIL	1 GULBAN @ GUL MOHAMMAD @ GULBAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. ANIL PRASAD SINGH
187.	CR. MISC./38191/2020 147,148,149,341,3 A.BAIL	1 MAHESH YADAV vs THE STAE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G. KUMAR RANJIT RANJAN
188.	CR. MISC./38192/2020 341,323,307,325,3 A.BAIL	1 NAND KISHORE YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	A.G. KUMAR RANJIT RANJAN
189.	CR. MISC./38193/2020 147,148,149,341,3 A.BAIL	1 SANJAY SONAR @ SANJAY PRASAD VERMA vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G. KUMAR RANJIT RANJAN
190.	CR. MISC./38196/2020 anticipatory bail A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. KUMAR RANJIT RANJAN
191.	CR. MISC./38201/2020 363,366A,34 A.BAIL	1 BINEET KUMAR KARN @ BINEET KUMAR KARAN vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G. RAM NARESH RAY
192.	CR. MISC./38204/2020 354,448,323,504,5 A.BAIL	1 BHUNESHWAR YADAV vs THE STATE OF BIHAR	RAM BABU	A.G. RAM NARESH RAY
193.	CR. MISC./38205/2020 406,420 A.BAIL	1 YOGENDRA PRASAD SINGH @YOGENDRA BHAKT vs THE STATE OF BIHAR	RAJU PRASAD	A.G. RAM NARESH RAY
194.	CR. MISC./38208/2020 341,323,504,324,3 A.BAIL	1 SURESH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. RAM NARESH RAY

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195.	CR. MISC./38213/2020 30A,41 A.BAIL	1 RAJU PASWAN vs THE STATE OF BIHAR	SAMEER RANJAN	A.G. RAM NARESH RAY
196.	CR. MISC./38214/2020 anticipatory bail A.BAIL	1 GIRJESH KUMAR @ GIRIJESH KUMAR @ GIRI vs THE STATE OF BIHAR	ONKAR NATH	A.G. ASHOK KUMAR SINGH
197.	CR. MISC./38215/2020 30A A.BAIL	1 NAWAL SAH vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR SHASHANK CHANDRA	A.G.
198.	CR. MISC./38217/2020 341,323,324,307,3 A.BAIL	1 SHRAWAN YADAV @ SHARWAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. ASHOK KUMAR SINGH
199.	CR. MISC./38218/2020 302,201 A.BAIL	1 BITTU KUMAR SHARMA @ RAJA BABU vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. ASHOK KUMAR SINGH
200.	CR. MISC./38220/2020 467,468,471,420,4 A.BAIL	1 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA KANT	A.G. ASHOK KUMAR SINGH
201.	CR. MISC./38223/2020 120B,420, A.BAIL	1 AJAY KUMAR @ SANJAY vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. AWADHESH KUMAR SINGH
202.	CR. MISC./38227/2020 366(A),34 A.BAIL	1 MAHENDRA THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. AWADHESH KUMAR SINGH
203.	CR. MISC./38660/2020 323,341,307,302,1 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. UMESH KUMAR NAND KISHORE PRASAD
204.	CR. MISC./38661/2020 385,504,506,34 A.BAIL	1 RAJA KAMAT @ RAJA KUMAR KAMAT @ RAJA KUMAR KAMATI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G. NAND KISHORE PRASAD
205.	CR. MISC./38662/2020 307,341,323,504 A.BAIL	1 DHANJU YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G. NAND KISHORE PRASAD
206.	CR. MISC./38665/2020 30A A.BAIL	1 VIDYASAGAR SHARMA vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	A.G. NAND KISHORE PRASAD
207.	CR. MISC./38666/2020 341,323,385,406,5 A.BAIL	1 LALAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. NAND KISHORE PRASAD
208.	CR. MISC./38669/2020 376,504,506,34 A.BAIL	1 MD.EHSAN vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. NITYA NAND TIWARY
209.	CR. MISC./38671/2020 ANTICIPATORY BAIL A.BAIL	1 PRAKASH KUMAR PATEL @ OM PRAKASH PATEL vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1 MADHAV JHA	A.G. NITYA NAND TIWARY
210.	CR. MISC./38672/2020 147,149,341,323,3 A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. BINOD KUMAR NITYA NAND TIWARY
211.	CR. MISC./38674/2020 30A A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH UDBHAV	A.G. NITYA NAND TIWARY
212.	CR. MISC./38680/2020 224,225,384,120B A.BAIL	1 SWAMI SHARAN DAS vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G. PARMESHWAR MEHTA
213.	CR. MISC./38685/2020 30A A.BAIL	1 NANDLAL YADAV @ NAND LAL YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. PARMESHWAR MEHTA
214.	CR. MISC./38686/2020 341,323,325,447,3 A.BAIL	1 DALLU YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. PARMESHWAR MEHTA
215.	CR. MISC./38688/2020 30(A),38(1)41 A.BAIL	1 CHANCHALA DEVI vs THE STATE OF BIHAR	RAVI RANJAN	A.G. PARMESHWAR MEHTA
216.	CR. MISC./38690/2020 7 A.BAIL	1 SATYA NARAYAN PASWAN vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ NAVIN KUMAR	A.G. PREM KUMAR JHA
217.	CR. MISC./38691/2020 302,404,120(B),34 A.BAIL	1 VINAY MISHRA vs THE STATE OF BIHAR	DEVANAND TIWARI AMRESH KUMAR SINHA	A.G. ARUN KUMAR PREM KUMAR JHA
218.	CR. MISC./38692/2020 323,504,420,506 A.BAIL	1 SHYAM KUSHWAHA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G. PREM KUMAR JHA
219.	CR. MISC./38698/2020 341,323,325,379,5 A.BAIL	1 SANTOSH KUMAR @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. PREM KUMAR JHA

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220.	CR. MISC./38700/2020 147,148,149,341,3 A.BAIL	1 DAULI DEVI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G PREM KUMAR JHA
221.	CR. MISC./38703/2020 272,273 A.BAIL	1 RAM SEBAK SINGH @ RAM SEVAK SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G PUSHPA SINHA.1
222.	CR. MISC./38707/2020 341,323,324,307,3 A.BAIL	1 SHUBHAM KUMAR @ BALBAM @ BOLBAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. PUSHPA SINHA.1
223.	CR. MISC./38711/2020 304(B),34 A.BAIL	1 RUBI KUMARI vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G. PUSHPA SINHA.1
224.	CR. MISC./38712/2020 307,341,323,504,1 A.BAIL	1 MANISH SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH PUSHPA SINHA.1
225.	CR. MISC./38713/2020 323,147,148,149,3 A.BAIL	1 BALAM KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G PUSHPA SINHA.1
226.	CR. MISC./38714/2020 420 A.BAIL	1 NURBANO @ NOORBANO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. RAJENDRA NATH JHA
227.	CR. MISC./38715/2020 341,323,324,325,3 A.BAIL	1 ROHIT TIWARI @ RUDAL TIWARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	A.G. RAJENDRA NATH JHA
228.	CR. MISC./38716/2020 302,120(B),34 A.BAIL	1 MD ZEESHAN ALIAS MD VISHAN vs THE STATE OF BIHAR	TABISH SHARFUDDIN	A.G RAJENDRA NATH JHA
229.	CR. MISC./38718/2020 468,469,470,420 A.BAIL	1 ANJU @ ANJU SINGH @ ANJU KUMARI vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G. RAJENDRA NATH JHA
230.	CR. MISC./38719/2020 petitioner seeks A.BAIL	1 BHARAT SHARMA vs THE STATE OF BIHAR	AMIT KUMAR SINGH VISHAL VIKRAM RANA	A.G. RAJENDRA NATH JHA
231.	CR. MISC./38720/2020 379,411,409,120(B A.BAIL	1 GAURI SINGH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. RAJENDRA SINGH
232.	CR. MISC./38721/2020 498A,307,34,302 A.BAIL	1 RAJ MANGAL PANDEY vs THE STATE OF BIHAR	ABHAY KUMAR	A.G RAJENDRA SINGH
233.	CR. MISC./38722/2020 304(B),34 A.BAIL	1 RAJENDRA RAI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	A.G. RAJENDRA SINGH
234.	CR. MISC./38723/2020 A.bail A.BAIL	1 MANOJ SHARMA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. RAJENDRA SINGH
235.	CR. MISC./38724/2020 30A A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
236.	CR. MISC./38725/2020 ANTICIPATORY BAIL A.BAIL	1 RAJESH YADAV @ KRANTI YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G RAJESH KUMAR
237.	CR. MISC./38726/2020 147,148,149,341,3 A.BAIL	1 HULASH RAI @ RAJESH RAI @ RAJESH PRASAD YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. RAJESH KUMAR
238.	CR. MISC./38730/2020 414,420 A.BAIL	1 PAWAN KUMAR SINGH @ PAWAN CHOUHAN vs THE STATE OF BIHAR	ANIL KUMAR ROY	RAJESH KUMAR
239.	CR. MISC./38732/2020 414 A.BAIL	1 AMIT PAL vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI	A.G. RAJESH KUMAR
240.	CR. MISC./38733/2020 30A,38 A.BAIL	1 VISHAL MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR	A.G RAM BILASH ROY RAMAN
241.	CR. MISC./38734/2020 406,420 A.BAIL	1 SHEIKH SAFI ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAM BILASH ROY RAMAN
242.	CR. MISC./38735/2020 302,201,34 A.BAIL	1 ARJUN MANJHI vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	A.G. RAM BILASH ROY RAMAN
243.	CR. MISC./38736/2020 30A A.BAIL	1 SUGANTI DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. RAM BILASH ROY RAMAN
244.	CR. MISC./38737/2020 anticipatory bail A.BAIL	1 SUDISH YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G RAM BILASH ROY RAMAN

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245.	CR. MISC./38739/2020 anticipatory bail A.BAIL	1 RAKESH SARKAR vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G. RAMCHANDRA SINGH
246.	CR. MISC./38740/2020 30A A.BAIL	1 ARUN NAT vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. RAMCHANDRA SINGH
247.	CR. MISC./38743/2020 272,273 A.BAIL	1 RAJESH MALIK vs THE STATE OF BIHAR	KAMESHWAR SINGH	A.G. RAMCHANDRA SINGH
248.	CR. MISC./38747/2020 304-B,34 A.BAIL	1 SMT. SARIKHIYA DEVI @ SARIFIYA DEVI vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G. SUNIL KUMAR SINGH RAMCHANDRA SINGH
249.	CR. MISC./38752/2020 30a A.BAIL	1 RAMA SHANKAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA	A.G. RAM PRIYA SHARAN SINGH
250.	CR. MISC./38754/2020 356,382,411 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G. RAM PRIYA SHARAN SINGH
251.	CR. MISC./38757/2020 376,511,506 A.BAIL	1 RAMANAND SAINIK @ TUNTUN MALAKAR vs THE STATE OF BIHAR	MD. MURAD ASHRAF FALAKYAR ASKARI TARIQUE SHAMIM ABU NASAR	A.G. RAM PRIYA SHARAN SINGH
252.	CR. MISC./38758/2020 341,323,326,307 A.BAIL	1 AMARJEET RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. RAM PRIYA SHARAN SINGH
253.	CR. MISC./39216/2020 341,323,302,34 A.BAIL	1 HARENDRA BISHWAKARMA @ GAJENDRA BISHWAKARMA vs THE STATE OF BIHAR	SHIV SAGER SHARMA NAGENDRA KUMAR	A.G. ARBIND KUMAR SINGH NAWAL KISHORE PRASAD
254.	CR. MISC./39219/2020 147,148,149,341,3 A.BAIL	1 SANJAY YADAV@SANJAY KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G. NITYANAND
255.	CR. MISC./39220/2020 147,341,323,324,3 A.BAIL	1 MD SALAM @ MD SALAM HUSSAIN vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK CHANDRA	A.G. NITYANAND
256.	CR. MISC./39222/2020 30,30A A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. NITYANAND
257.	CR. MISC./39223/2020 147,148,149,341,3 A.BAIL	1 SHIV PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. NITYANAND
258.	CR. MISC./39224/2020 30A A.BAIL	1 SAHEB MANDAL @ RAKESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. NITYANAND
259.	CR. MISC./39227/2020 3,7 A.BAIL	1 MD. SARAFE ALAM vs THE STATE OF BIHAR	RAVI RANJAN	A.G. PARMANAND PRASAD
260.	CR. MISC./39229/2020 498A,34 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G. PARMANAND PRASAD
261.	CR. MISC./39230/2020 498A,341,323,307, A.BAIL	1 AKANCHHA PANDEY vs THE STATE OF BIHAR	RAJESH KUMAR PATHAK	A.G. PARMANAND PRASAD
262.	CR. MISC./39231/2020 147,148,149,341,3 A.BAIL	1 SHANKAR SAH vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. PARMANAND PRASAD
263.	CR. MISC./39232/2020 306 A.BAIL	1 KING KUNDAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA ARJUN PRASAD	A.G. PARMANAND PRASAD
264.	CR. MISC./39233/2020 417,414,34 A.BAIL	1 SANTOSH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G. PAWAN KUMAR CHAURASIA
265.	CR. MISC./39238/2020 376 A.BAIL	1 AWADHESH KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. PAWAN KUMAR CHAURASIA
266.	CR. MISC./39240/2020 494,498A A.BAIL	1 NANDAN SAH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. PAWAN KUMAR CHAURASIA
267.	CR. MISC./39241/2020 414,34 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH DHANANJAY KUMAR	A.G. PAWAN KUMAR CHAURASIA
268.	CR. MISC./39243/2020 302,120B,34 A.BAIL	1 RAMCHANDRA YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. ASHOK KUMAR PAWAN KUMAR CHAURASIA
269.	CR. MISC./39245/2020 189,323,333,353,3 A.BAIL	1 RAJESH PANDEY @ RAJESH KUMAR PANDEY vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. PRAMOD KUMAR PANDEY



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270.	CR. MISC./39246/2020 U/S 96,97,98, OF A.BAIL	1	CHOTAK PRASAD vs THE STATE OF BIHAR	UMESH PRASAD	A.G. PRAMOD KUMAR PANDEY
271.	CR. MISC./39247/2020 criminal misc A.BAIL	1	RAMLAKHAN SINGH @ RAMLAKHAN PRASAD SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. PRAMOD KUMAR PANDEY
272.	CR. MISC./39248/2020 302,34, A.BAIL	1	DEEPAK SINGH @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. PRAMOD KUMAR PANDEY
273.	CR. MISC./39250/2020 anticipatory bail A.BAIL	1	HARE KISAN YADAV @ HARE KISUN YADAV @ DOAKAKA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	PRAMOD KUMAR PANDEY
274.	CR. MISC./39253/2020 30,30A,38,41 A.BAIL	1	BINOD MAHATO vs THE STATE OF BIHAR	DHANANJAY MISHRA DR. ARUN KUMAR	A.G. PUSHPA SINHA
275.	CR. MISC./39256/2020 Obstacles in gove A.BAIL	1	JAWAHAR SAHANI @ JAMAHIR SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. PUSHPA SINHA
276.	CR. MISC./39258/2020 406,379 A.BAIL	1	BHOLA YADAV @ BABLU YADAV vs THE STATE OF BIHAR	MUKUL JEE	A.G. BINOD KUMAR SINHA ASHOK KUMAR PUSHPA SINHA
277.	CR. MISC./39262/2020 323,324,307,341,3 A.BAIL	1	GOVIND KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA DHEERAJ KUMAR	A.G. PUSHPA SINHA
278.	CR. MISC./39269/2020 341,323,324,307,3 A.BAIL	1	AMAR CHAUDHARY vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G. RAJ BALLABH SINGH
279.	CR. MISC./39272/2020 376(D)(A) A.BAIL	1	VIVEK YADAV vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR	A.G. RAJ BALLABH SINGH
280.	CR. MISC./39273/2020 302,120B A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJKUMAR RAJESH YASHVARDHAN KASHYAP	A.G. RAJ BALLABH SINGH
281.	CR. MISC./39274/2020 30A, A.BAIL	1	DHARMENDRA YADAV @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	KAHKASHAN ALAM PRABHAT KUMAR SINGH	A.G. RAJ BALLABH SINGH
282.	CR. MISC./39279/2020 186,332,379,353,1 A.BAIL	1	AMBIKA YADAV vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. RAJ BALLABH SINGH
283.	CR. MISC./39281/2020 467,468,471,420,3 A.BAIL	1	RAM DAYAL RAI @ RAM DAYAL SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G. RAJENDRA PRASAD NAT
284.	CR. MISC./39282/2020 272,273,308,420,3 A.BAIL	1	AJIT KUMAR vs THE STATE OF BIHAR	CHOUBEY JAWAHAR	RAJENDRA PRASAD NAT
285.	CR. MISC./39283/2020 on confessional s A.BAIL	1	INZMAM @ INJAMAM MIYAN @ IZMAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. RAJENDRA PRASAD NAT
286.	CR. MISC./39293/2020 302,201,120B,34 A.BAIL	1	AMIR SAHANI @ DOCTOR @ DR. AMIR PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR RAKESH KUMAR	A.G. SHIV SAGER SHARMA RAJENDRA PRASAD NAT
287.	CR. MISC./39295/2020 406,420,34, A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR SHIVAM	A.G. RAMCHANDRA SAHNI
288.	CR. MISC./39296/2020 406,409,420,353,3 A.BAIL	1	AJAY RAM vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G. RAMCHANDRA SAHNI
289.	CR. MISC./39297/2020 anticipatory bail A.BAIL	1	PRIYANKA KUMARI vs THE STATE OF BIHAR	BAJARANGI LAL	A.G. RAMCHANDRA SAHNI
290.	CR. MISC./39298/2020 147,148,149,341,3 A.BAIL	1	SURYA BANSH RAI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. RAMCHANDRA SAHNI
291.	CR. MISC./39301/2020 30A A.BAIL	1	SURAJ PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD RAMCHANDRA SAHNI	A.G.
292.	CR. MISC./39304/2020 criminal miscella A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
293.	CR. MISC./39305/2020 30A A.BAIL	1	KAMLESH RAM @KAMLESH KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
294.	CR. MISC./39307/2020 30A A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.

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295.	CR. MISC./39308/2020 272,273, A.BAIL	1	RANJIT THAKUR @ RANJIT KUMAR THAKUR vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
296.	CR. MISC./39309/2020 341,323,307,379,5 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
297.	CR. MISC./39311/2020 304B,34 A.BAIL	1	KIRAN DEVI @ MUTARI KUWAR vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G.
298.	CR. MISC./39314/2020 504,506,353 A.BAIL	1	AMIR KHAN vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
299.	CR. MISC./39315/2020 304B,34 A.BAIL	1	KISHORI PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. VIJAY KUMAR RAJ KUMAR RAJNISH KUMAR
300.	CR. MISC./39316/2020 379,411 A.BAIL	1	DILIP SINGH vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
301.	CR. MISC./39317/2020 3,4,5 A.BAIL	1	MD. KAMAL SOHAIL @ MD. KAMAL vs THE STATE OF BIHAR	N. A. SHAMSI	A.G.
302.	CR. MISC./39319/2020 30A, A.BAIL	1	MAHENDRA PRASAD SAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
303.	CR. MISC./39687/2020 272,273 A.BAIL	1	AJIT CHAUDHARY @ AJIT KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH MADHULATA SINGH	A.G.
304.	CR. MISC./39689/2020 27,29 A.BAIL	1	MD ALAM ALIAS ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
305.	CR. MISC./39695/2020 341,323,324,307,5 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
306.	CR. MISC./39696/2020 341,323,326,354,3 A.BAIL	1	ATIULLAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
307.	CR. MISC./39697/2020 363,365,302,201,1 A.BAIL	1	SHEKHAR KUMAR @ SHEKHAR CHOUDHARY vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G. ASHHAR MUSTAFA FALAKYAR ASKARI DEEPAK KUMAR SINGH VISHAL KUMAR SINGH
308.	CR. MISC./39698/2020 147,148,149,447,3 A.BAIL	1	MD. HASHBULLA ANSARI vs THE STATE OF BIHAR	DHARMESH KUMAR	A.G.
309.	CR. MISC./39699/2020 147,148,149,341,3 A.BAIL	1	AMINUDDIN @ AMINUDDIN vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
310.	CR. MISC./39702/2020 498-A A.BAIL	1	MUKESH THAKUR @ MUKESH KUMAR THAKUR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
311.	CR. MISC./39706/2020 30-A A.BAIL	1	DEEPAK SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
312.	CR. MISC./39708/2020 498(A),304(B),34 A.BAIL	1	MUKESH MALAKAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
313.	CR. MISC./39713/2020 147,148,149,341,3 A.BAIL	1	SUBHASH MANDAL vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
314.	CR. MISC./39716/2020 30-A A.BAIL	1	SHIBESH KUMAR SINGH vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
315.	CR. MISC./39717/2020 414,34 A.BAIL	1	RAJESH RAM vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
316.	CR. MISC./39719/2020 30-A,41-1 A.BAIL	1	BABY DEVI @ BABY KUER vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
317.	CR. MISC./39721/2020 ANTICIPATORY bail A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH	A.G. PREM RANJAN KUMAR
318.	CR. MISC./39724/2020 341,323,307,504,5 A.BAIL	1	BALESHWAR SAH vs THE STATE OF BIHAR	SARVA DEO SINGH	A.G.
319.	CR. MISC./39725/2020 304-B,201,34 A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
320.	CR. MISC./39730/2020 30(a),30(c) A.BAIL	1	DHARMENDER CHAUDHARI vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
321.	CR. MISC./39739/2020 376-D A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.

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322.	CR. MISC./39741/2020 302,120-B,34 A.BAIL	1	SONU KUMAR @ BIJLI KUMAR YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH RUPESH KUMAR, RAJNISH KUMAR SINGH	A.G.
323.	CR. MISC./39742/2020 304,420,34 A.BAIL	1	GUDDU KUMAR vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR TARIQUE SHAMIM	A.G.
324.	CR. MISC./39743/2020 448,341,323,354(B A.BAIL	1	BODI MAHTO @ BRIJNANDAN MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
325.	CR. MISC./39748/2020 147,148,149,341,3 A.BAIL	1	JAMIL MIYAN @ JEEMAL MIYAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
326.	CR. MISC./39751/2020 30A A.BAIL	1	AJAY MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
327.	CR. MISC./39753/2020 414 A.BAIL	1	RAMASHISH SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
328.	CR. MISC./39754/2020 363,366A,34 A.BAIL	1	LAILA DEVI vs THE STATE OF BIHAR	JITENDRA KUMAR	A.G.
329.	CR. MISC./39757/2020 392,411, A.BAIL	1	JAMIL MANSURI @ MD. JAMIL MANSURI vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
330.	CR. MISC./39759/2020 406,420,188 A.BAIL	1	RUDAL YADAV vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
331.	CR. MISC./39760/2020 471,420,120B, A.BAIL	1	SUDHIR KUMAR MISHRA vs THE STATE OF BIHAR	UMESH PRASAD	A.G.
332.	CR. MISC./39761/2020 147,148,149,307,3 A.BAIL	1	RAKESH KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. MANISH KUMAR SINGH ARJUN PRASAD
333.	CR. MISC./39762/2020 20,25,29 A.BAIL	1	ADITYA SINGH vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
334.	CR. MISC./39764/2020 apprehension of a A.BAIL	1	RAM LAKHAN YADAV vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
335.	CR. MISC./39766/2020 341,323,376,511 A.BAIL	1	ABHISHEK PANDEY @ BHARTI PANDEY @ ABHISHEK KUMAR PANDEY vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G.
336.	CR. MISC./39767/2020 147,149,341,447,3 A.BAIL	1	RAM KISHORE TIWARI @ RAM KISHORE TIWARI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
337.	CR. MISC./39768/2020 30A A.BAIL	1	SATRUGHAN KUMAR @ LALI KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
338.	CR. MISC./39770/2020 anticipatory bail A.BAIL	1	GANDHI YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
339.	CR. MISC./39771/2020 272,273,120B, A.BAIL	1	HIRA SAHANI vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
340.	CR. MISC./39772/2020 30A A.BAIL	1	RUPESH SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
341.	CR. MISC./39773/2020 147,149,341,323,3 A.BAIL	1	KAMAL NATH JHA vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
342.	CR. MISC./39776/2020 341,323,354,324,3 A.BAIL	1	MD. JAHANGIR ALI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
343.	CR. MISC./39781/2020 341,323,353,379,3 A.BAIL	1	PINKU YADAV @ RANJEET YADAV vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
344.	CR. MISC./39783/2020 366A,506,34 A.BAIL	1	RUPAM RAJAK @ KRISHNA KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. MANOJ KUMAR SINGH SUNIL KUMAR YADAV
345.	CR. MISC./39784/2020 341,323,307,379,1 A.BAIL	1	JAI RAM KEWAT vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
346.	CR. MISC./39785/2020 302,34, A.BAIL	1	NITESH SINGH @ NITESH KUMAR SINGH vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
347.	CR. MISC./39790/2020 272,273 A.BAIL	1	RANJIT PRASAD vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
348.	CR. MISC./39792/2020 147,148,149,341,3 A.BAIL	1	PARVATI DEVI vs THE STATE OF BIHAR	RAJESH MOHAN HARE RAM SAH	A.G.

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349.	CR. MISC./39799/2020 399,402,414,120B, A.BAIL	1 SUDHIR DAS @ SUDHIR KUMAR vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G
350.	CR. MISC./39800/2020 ANTICIPATORY BAIL A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SANTOSH KUMAR	A.G
351.	CR. MISC./39801/2020 a.bail A.BAIL	1 SAJAN SINGH @ SHAJAN SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
352.	CR. MISC./39803/2020 341,323,307,354,3 A.BAIL	1 RAKESH KUMAR @ RAKESH vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
353.	CR. MISC./40202/2020 420,379,406,34 A.BAIL	1 PRASHANT KASHYAP @ PARSHANT KASHYAP vs THE STATE OF BIHAR	SANJAY KUMAR SINGH AWADHENDRA KUMAR	A.G
354.	CR. MISC./40203/2020 341,323,307,504,5 A.BAIL	1 MD. KARKU MIAN @ MD. ABBAS vs THE STATE OF BIHAR	BHOLA PRASAD	A.G
355.	CR. MISC./40204/2020 304B,201,34 A.BAIL	1 RINKI DEVI @ RINKU DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
356.	CR. MISC./40207/2020 414,34 A.BAIL	1 SHRIKANT SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
357.	CR. MISC./40209/2020 30A A.BAIL	1 JITENDRA KUMAR SINGH @ JITENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G
358.	CR. MISC./40211/2020 30A A.BAIL	1 BINDA LAL @ BINDALAL PRASAD vs THE STATE OF BIHAR	ARVIND KUMAR	A.G
359.	CR. MISC./40213/2020 Enmity A.BAIL	1 RAKESH KUMAR @ GUDDU @ GUDDU @ RAKESH KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
360.	CR. MISC./40214/2020 30-A A.BAIL	1 SHAMBHU SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
361.	CR. MISC./40216/2020 420,467,468,471,1 A.BAIL	1 BIKASH KUMAR SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY	A.G.
362.	CR. MISC./40217/2020 448,341,308,379,3 A.BAIL	1 SHAILENDRA KUMAR @ SHAILENDRA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
363.	CR. MISC./40218/2020 147,148,149,341,3 A.BAIL	1 MD EBRAR@LADDAN@ABRAR KHAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G MD. MURAD ASHRAF ATUL KUMAR JHA FAHAD KHURSHID S.M. IMAMUL HAQUE
364.	CR. MISC./40220/2020 498A,494,323,504, A.BAIL	1 DEEPAK KUMAR CHAUDHARY @ DEEPAK KUMAR SAHANI vs THE STATE OF BIHAR	ARVIND KUMAR	A.G SANJEEV KUMAR
365.	CR. MISC./40224/2020 498(A) A.BAIL	1 BHUPENDRA KUMAR MISHRA vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
366.	CR. MISC./40225/2020 285,304A,304, A.BAIL	1 SANTOSH KUMAR @ SANTOSH MAHTO vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G
367.	CR. MISC./40226/2020 341,323,324,307,3 A.BAIL	1 SHANKAR RAI vs THE STATE OF BIHAR	VASANT VIKAS	A.G
368.	CR. MISC./40229/2020 272,273 A.BAIL	1 PREM PATEL vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
369.	CR. MISC./40230/2020 379,411, A.BAIL	1 BRAHAMDEO SHARMA vs THE STATE OF BIHAR	RAJESH KUMAR	A.G
370.	CR. MISC./40231/2020 30A A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	PRITISH RANJAN	A.G.
371.	CR. MISC./40232/2020 304B,201,34 A.BAIL	1 AMIT BIND vs THE STATE OF BIHAR	TEJ PRATAP SINGH NAVIN KUMAR	A.G
372.	CR. MISC./40233/2020 147,148,149,341,3 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G
373.	CR. MISC./40235/2020 anticipatory bail A.BAIL	1 LAFFU CHAUDHARY @ CHANCHAL CHAUDHARY @ LAFFU vs THE STATE OF BIHAR	ANUJ KUMAR	A.G
374.	CR. MISC./40236/2020 302,120B,34 A.BAIL	1 DILKHUSH YADAV @ DILKHUSH KUMAR YADAV @ DILKHUSH KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH RAJNISH KUMAR SINGH RUPESH KUMAR	A.G.

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375.	CR. MISC./40238/2020 341,323,324,307,5 A.BAIL	1 NASRUDDIN ANSARI vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G
376.	CR. MISC./40239/2020 3,4,5,8, A.BAIL	1 SAROJ KUMAR SINGH @ SAROJ SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G
377.	CR. MISC./40241/2020 392 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
378.	CR. MISC./40242/2020 414,272,273,34 A.BAIL	1 RINKU SHARMA @ RINKU KUMAR SHARMA vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G
379.	CR. MISC./40246/2020 147,148,149,341,3 A.BAIL	1 MAHESH DAS @ MAHESH RAVIDAS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. VIBHUTI RANJAN SONVADRA
380.	CR. MISC./40251/2020 272,273,34 A.BAIL	1 SANTOSH KUAMR YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G
381.	CR. MISC./40254/2020 341,323,326,307,3 A.BAIL	1 RAM DAYAL RAM vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
382.	CR. MISC./40256/2020 341,323,324,307,3 A.BAIL	1 LALU RAY @ LALU KUMAR RAY vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
383.	CR. MISC./40257/2020 30A A.BAIL	1 RAKESH YADAV vs THE STATE OF BIHAR	DHRAMVEER	A.G.
384.	CR. MISC./40258/2020 30A A.BAIL	1 PRAVEEN KUMAR SINGH vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G
385.	CR. MISC./40262/2020 304B,120B A.BAIL	1 WAKIL MAHATO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
386.	CR. MISC./40266/2020 147,148,341,323,3 A.BAIL	1 BIRENDRA YADAV @ VIRENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
387.	CR. MISC./40271/2020 414 A.BAIL	1 VICKY YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
388.	CR. MISC./40272/2020 30A,D A.BAIL	1 NATHUNI SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
389.	CR. MISC./40273/2020 25(1-B)A,26,35 A.BAIL	1 PENTAR PASWAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G
390.	CR. MISC./40275/2020 323,341,504,498A, A.BAIL	1 JITENDRA CHOUDHARY @ JITENDRA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G
391.	CR. MISC./40278/2020 323,332,333,353,3 A.BAIL	1 LAXMAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G
392.	CR. MISC./40279/2020 414 A.BAIL	1 AKSHAY KUMAR @ ACHHAY KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G JHARKHANDI UPADHYAY
393.	CR. MISC./40280/2020 341,323,498A,506, A.BAIL	1 ASHRAF ANSARI @ KAMAL ASHRAF vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G JHARKHANDI UPADHYAY
394.	CR. MISC./40282/2020 406,409,420,120-B A.BAIL	1 LALINDRA KUMAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G JHARKHANDI UPADHYAY
395.	CR. MISC./40283/2020 420 A.BAIL	1 TARNI RAJAK vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	A.G. JHARKHANDI UPADHYAY
396.	CR. MISC./40284/2020 30A A.BAIL	1 MANISH KUMAR SINGH @ KAKU @ KAKU SINGH @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G JHARKHANDI UPADHYAY
397.	CR. MISC./40286/2020 379,420,467,468,4 A.BAIL	1 BIPIN KUMAR @ RAUNAK KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G KALYAN SHANKAR
398.	CR. MISC./40287/2020 147,148,149,341,3 A.BAIL	1 MANU KAHAR @ MANOJ KUMAR @ MANOJ PRASAD vs THE STATE OF BIHAR	CHANDRA SHEKHAR PRASAD	A.G. KALYAN SHANKAR
399.	CR. MISC./40288/2020 341,323,307,504,5 A.BAIL	1 NIRAJ KUMAR SAH @ NIRAJ KUMAR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G KALYAN SHANKAR
400.	CR. MISC./40290/2020 30A A.BAIL	1 RAJU MAHTO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G KALYAN SHANKAR
401.	CR. MISC./40292/2020 272,273,34 A.BAIL	1 BAIJU CHAUDHARY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G KALYAN SHANKAR

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402.	CR. MISC./40294/2020 304-B,201,120-B A.BAIL	1	AMIN KISHORE RAY vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. LAKSHMI KANT SHARMA MAHENDRA THAKUR VIJAY KUMAR
403.	CR. MISC./40728/2020 anticipatory bail A.BAIL	1	BIRENDRA KUMAR SINGH @ BIRENDRA SINGH vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR PRIYANKA SINGH	A.G. DR. AJEET KUMAR
404.	CR. MISC./40729/2020 498(A),504,506,34 A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. DR. AJEET KUMAR
405.	CR. MISC./40730/2020 447,341,342,323,3 A.BAIL	1	RAM KUMAR YADAV vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G. GAURI SHANKAR GUPTA
406.	CR. MISC./40733/2020 354,504,506,34 A.BAIL	1	PRASANT KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. GAURI SHANKAR GUPTA
407.	CR. MISC./40734/2020 30(A) A.BAIL	1	SHAMBHU YADAV @ BHULLA YADAV @ SHAMBHU KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. GAURI SHANKAR GUPTA
408.	CR. MISC./40735/2020 379 A.BAIL	1	RAVI RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	A.G. GAURI SHANKAR GUPTA
409.	CR. MISC./40736/2020 341,420,406,504,5 A.BAIL	1	HARENDRA KUMAR DUBEY @ HARENDRA DUBEY vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. SUSHIL KUMAR GAURI SHANKAR GUPTA
410.	CR. MISC./40738/2020 341,323,324,307,5 A.BAIL	1	AJAY MUKHIYA AND ANOTHER vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G. HARENDRA PRASAD
411.	CR. MISC./40740/2020 341,323,307,302,5 A.BAIL	1	SANTOSH SINGH vs THE STATE OF BIHAR	NARESH PRASAD	A.G. HARENDRA PRASAD
412.	CR. MISC./40742/2020 Anticipatory Bail A.BAIL	1	DINANATH RAI @ DINANATH KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. HARENDRA PRASAD
413.	CR. MISC./40743/2020 363,366A,34 A.BAIL	1	ABID RAJA KHAN @ ABID REJA KHAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. HARENDRA PRASAD HARENDRA PRASAD
414.	CR. MISC./40744/2020 anticipatory bail A.BAIL	1	SAUKHLAL YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. HARENDRA PRASAD
415.	CR. MISC./40745/2020 anticipatory bail A.BAIL	1	PAPPU KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. JITENDRA KUMAR SINGH
416.	CR. MISC./40748/2020 20(a)(ii)A,27A A.BAIL	1	ROHIT KUMAR @ ROHIT CHAUDHARI vs THE STATE OF BIHAR	MURARI SHARAN TIWARI	A.G. JITENDRA KUMAR SINGH
417.	CR. MISC./40750/2020 anticipatory bail A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. JITENDRA KUMAR SINGH NAVENDU KUMAR NAVENDU KUMAR
418.	CR. MISC./40760/2020 302,201,120B,34, A.BAIL	1	PAPPU BHAGAT @ PAPPU SAH @ SANJEEV KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G. JITENDRA KUMAR SINGH
419.	CR. MISC./40762/2020 anticipatory bail A.BAIL	1	RAJESH YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. JITENDRA KUMAR SINGH
420.	CR. MISC./40765/2020 341,323,307,379,3 A.BAIL	1	PAPPU SINGH @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G. KANHAIYA KISHORE
421.	CR. MISC./40767/2020 30(a) A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. KANHAIYA KISHORE
422.	CR. MISC./40773/2020 147,148,149,341,3 A.BAIL	1	KAJU KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	MUKUL JEE	A.G.
423.	CR. MISC./40774/2020 30A A.BAIL	1	SUNIL KUMAR RAI@ SUNIL RAI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. KANHAIYA KISHORE
424.	CR. MISC./40775/2020 341,323,325,307,5 A.BAIL	1	JAMUNA MAHTO vs THE STATE OF BIHAR	NALIN KUMAR ARVIND KUMAR ANIL KUMAR SINHA	A.G. KANHAIYA KISHORE

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425.	CR. MISC./40776/2020 341,323,354,379,4 A.BAIL	1 MD RIZWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G MADHURA NAND JHA
426.	CR. MISC./40777/2020 366A A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G MADHURA NAND JHA
427.	CR. MISC./40780/2020 341,323,325,307,3 A.BAIL	1 AJIT KUMAR vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G MADHURA NAND JHA
428.	CR. MISC./40782/2020 147,148,149,341,3 A.BAIL	1 RAJAN PASWAN ALIAS RAZAN PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G MADHURA NAND JHA
429.	CR. MISC./40783/2020 A.bail A.BAIL	1 BHUVAN MAHTO @ BHUVAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G RANJEET KUMAR AYUSH KUMAR KUNDAN KUMAR MADHURA NAND JHA
430.	CR. MISC./40785/2020 147,148,149,341,3 A.BAIL	1 KEDAR SONAR @ KEDAR VERMA vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G MADHURI LATA
431.	CR. MISC./40786/2020 147,148,149,341,3 A.BAIL	1 MANDAVI DEVI vs THE STATE OF BIHAR	ROHIT MISHRA	A.G MADHURI LATA
432.	CR. MISC./40787/2020 399,402,414 A.BAIL	1 ABHISHEK KUMAR @ ABHISHEK SINGH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G. MADHURI LATA
433.	CR. MISC./40789/2020 147,341,323,307,3 A.BAIL	1 SUNIL DAS vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. MADHURI LATA
434.	CR. MISC./40792/2020 420, A.BAIL	1 MD. KAUSRI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G MADHURI LATA
435.	CR. MISC./40798/2020 341,323,324,354,3 A.BAIL	1 SAMBHU KUSHWAHA @ SAMBHU PRASAD KUSHWAHA vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G MOHAMMED ARIF
436.	CR. MISC./40800/2020 366A,34 A.BAIL	1 SUMIT KUMAR SINGH vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G. MOHAMMED ARIF
437.	CR. MISC./40802/2020 147,148,149,323,3 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G MOHAMMED ARIF
438.	CR. MISC./40803/2020 341,323,324,448,5 A.BAIL	1 PREM CHOUDHARY @ PREM KUMAR CHAUDHARY vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. MOHAMMED ARIF
439.	CR. MISC./40804/2020 420,406,467,468,4 A.BAIL	1 SHEO KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G MD. NAZIR ANSARI
440.	CR. MISC./40805/2020 30A A.BAIL	1 SANJAY RAY@ANGREJABA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G MD. NAZIR ANSARI
441.	CR. MISC./40809/2020 341,323,307,506,3 A.BAIL	1 USMAN MIAN vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G MD. NAZIR ANSARI
442.	CR. MISC./40812/2020 147,149,323,341,3 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G MD. NAZIR ANSARI
443.	CR. MISC./40814/2020 147,148,149,341,3 A.BAIL	1 BHUNESHWAR SINGH @ BHUNWESH SINGH vs THE STATE OF BIHAR	MUKUL JEE	A.G MD. NAZIR ANSARI
444.	CR. MISC./40817/2020 341,323,376,313,5 A.BAIL	1 SHARIF MIYA @ MD. SARIF MIYA vs THE STATE OF BIHAR	ARVIND KUMAR	A.G MOHAMMAD SUFYAN
445.	CR. MISC./40818/2020 anticipatory bail A.BAIL	1 JAMALU MIAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. MOHAMMAD SUFYAN
446.	CR. MISC./40821/2020 272,273 A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	A.G MOHAMMAD SUFYAN
447.	CR. MISC./40822/2020 Anticipatory bail A.BAIL	1 HAMID RAJA vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. MOHAMMAD SUFYAN
448.	CR. MISC./40826/2020 302,34 A.BAIL	1 JIYA DEVI vs THE STATE OF BIHAR	DHANESHWAR VASHIST SATI RANJAN JAMAIYAR	A.G. MOHAMMAD SUFYAN
449.	CR. MISC./40827/2020 414 A.BAIL	1 MAHENDRA RAM @ MAHENDRA RAJBANSHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. MITHLESH KUMAR KHARE
450.	CR. MISC./40830/2020 272,273 A.BAIL	1 AJAY SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. MITHLESH KUMAR KHARE
451.	CR. MISC./40832/2020 366(A),323,376,50 A.BAIL	1 ANIL MISTRY @ ANIL VISWAKARMA vs THE STATE OF BIHAR	VINOD KUMAR	A.G. MITHLESH KUMAR KHARE

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452.	CR. MISC./40835/2020 ANTICIPATORY BAIL A.BAIL	1	BINOD KORA vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G. MITHLESH KUMAR KHARE
453.	CR. MISC./354/2021 30(A),32(1),32(3) A.BAIL	1	MANOHAR RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G. PRADEEP NARAIN KUMAR
454.	CR. MISC./356/2021 304(B),34 A.BAIL	1	MD. ILLIYAS vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 PRADEEP NARAIN KUMAR	A.G.
455.	CR. MISC./357/2021 341,342,302,120B, A.BAIL	1	AJAY YADAV vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G. PRADEEP NARAIN KUMAR
456.	CR. MISC./359/2021 147,148,149,323,3 A.BAIL	1	SARSWATI DEVI vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G. RABINDRA KUMAR
457.	CR. MISC./361/2021 147,149,341,323,3 A.BAIL	1	BALIRAM YADAV vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI SHAIENDRA KUMAR SINGH	A.G. RABINDRA KUMAR
458.	CR. MISC./363/2021 498A,34 A.BAIL	1	DHIRAJ KUMAR SAH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. BELA SINGH RAJEEV RANJAN RABINDRA KUMAR
459.	CR. MISC./365/2021 379,411,34 A.BAIL	1	MANIKANT KUMAR @ MANIKANT GIRI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G. RABINDRA KUMAR
460.	CR. MISC./366/2021 304B,201,34 A.BAIL	1	MAMTA DEVI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G. RABINDRA KUMAR
461.	CR. MISC./367/2021 385,387,34 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	KUMAR NIKHIL RAJEN SAHAY	A.G. PRANAV KUMAR
462.	CR. MISC./368/2021 498A,354C,341,323 A.BAIL	1	MUZAHID ALAM vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. RAM PRAWESH KUMAR RAJEEV RANJAN PRANAV KUMAR
463.	CR. MISC./371/2021 3 A.BAIL	1	FIROJ IMAM @ MINTU vs THE STATE OF BIHAR	RAJU KUMAR RADHE SHYAM	A.G. PRANAV KUMAR
464.	CR. MISC./374/2021 30(a) A.BAIL	1	RUPESH KUMAR SAH vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G. PRANAV KUMAR
465.	CR. MISC./375/2021 341,323,354(A),35 A.BAIL	1	GITA DEVI @ RITA DEVI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. BIJAY PRAKASH SINGH BIJAY PRAKASH SINGH PRANAV KUMAR
466.	CR. MISC./378/2021 364,302,304B,201, A.BAIL	1	RAM CHANDRA DAS vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G. DR.MRITYUNJAYA KR.GAUTAM
467.	CR. MISC./379/2021 399,402,411,414 A.BAIL	1	MD HASNAIN vs THE STATE OF BIHAR		A.G. DR.MRITYUNJAYA KR.GAUTAM
468.	CR. MISC./380/2021 147,148,149,341,3 A.BAIL	1	MD. KAMRUDDIN @ KAMR MIYAN vs THE STATE OF BIHAR	ANIL KUMAR MD. SALIM	A.G. DR.MRITYUNJAYA KR.GAUTAM
469.	CR. MISC./381/2021 341,147,323,504,3 A.BAIL	1	BASANT SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
470.	CR. MISC./384/2021 406,420,467,468,4 A.BAIL	1	RUBI KUMARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. DR.MRITYUNJAYA KR.GAUTAM MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
471.	CR. MISC./385/2021 363,366(A),34 A.BAIL	1	SANTOSH MANJHI @ SANTOSH KR. MANJHI vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY	A.G. RANA RANDHIR SINGH
472.	CR. MISC./386/2021 406,420 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. RANA RANDHIR SINGH
473.	CR. MISC./388/2021 bail rejection A.BAIL	1	UMESH KUMAR RAY vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI	A.G. RANA RANDHIR SINGH



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474.	CR. MISC./393/2021 304(B),34 A.BAIL	1 SANJEET TIWARI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. RANA RANDHIR SINGH SABAL KUMAR JHA
475.	CR. MISC./394/2021 147,149,323,341,3 A.BAIL	1 MD. MOKHTAR @ MD. MOKHTAR ALAM vs THE STATE OF BIHAR	VINOD KUMAR	A.G. RANA RANDHIR SINGH
476.	CR. MISC./396/2021 498A,420,34, A.BAIL	1 RAJESH KUMAR SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	A.G ANIL PRASAD SINGH
477.	CR. MISC./398/2021 379,411 A.BAIL	1 KANHAY KAPRI @ KANAHIYA KAPRI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. ANIL PRASAD SINGH
478.	CR. MISC./400/2021 457,380 A.BAIL	1 RANJEET PASWAN vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G ANIL PRASAD SINGH
479.	CR. MISC./401/2021 420,406,467,468,4 A.BAIL	1 VIDYA RAI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. ROHIT KUMAR RASHMI BHARTI ANIL PRASAD SINGH
480.	CR. MISC./402/2021 7 A.BAIL	1 RAJENDRA PANDEY vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G ANIL PRASAD SINGH
481.	CR. MISC./404/2021 30A A.BAIL	1 RAMSAGAR MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	A.G KUMAR RANJIT RANJAN
482.	CR. MISC./406/2021 341,323,379,504,3 A.BAIL	1 HABBU LAL SINGH @ HABBULAL SINGH vs THE STATE OF BIHAR	MADHAV JHA	A.G KUMAR RANJIT RANJAN
483.	CR. MISC./407/2021 ANTICIPATORY BAIL A.BAIL	1 ARCHANA DEVI @ ARCHANA KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	A.G KUMAR RANJIT RANJAN
484.	CR. MISC./408/2021 304(B),201,34 A.BAIL	1 SANTOSH @ SANTOSH CHAURASIA vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	A.G. KUMAR RANJIT RANJAN
485.	CR. MISC./410/2021 302,34 A.BAIL	1 SUNIL KUMAR MAHTO vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	A.G KUMAR RANJIT RANJAN
486.	CR. MISC./412/2021 30A,32(3),41(1) A.BAIL	1 NAGENDRA YADAV @ CHHOTU YADAV @ NAGENDRA KUMAR YADAV vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G RAM NARESH RAY
487.	CR. MISC./413/2021 376 A.BAIL	1 ROHIL vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G RAM NARESH RAY
488.	CR. MISC./415/2021 147,148,149,323,3 A.BAIL	1 DIWAKAR @ JALIM PASWAN vs THE STATE OF BIHAR	NAGMANI KUMAR	A.G RAM NARESH RAY
489.	CR. MISC./417/2021 21(A) A.BAIL	1 AVINASH KUMAR SINGH @ MITHU vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. RAM NARESH RAY
490.	CR. MISC./419/2021 406,420 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G ASHOK KUMAR SINGH
491.	CR. MISC./421/2021 392,387,307, A.BAIL	1 JITENDRA BHARTI vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G ASHOK KUMAR SINGH
492.	CR. MISC./423/2021 414 A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. ASHOK KUMAR SINGH
493.	CR. MISC./426/2021 341,323,325,307,4 A.BAIL	1 AMIT KUMAR @ DOMAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. ASHOK KUMAR SINGH
494.	CR. MISC./429/2021 147,148,149,448,3 A.BAIL	1 DHANESHWARI DEVI vs THE STATE OF BIHAR	MD. JUBAIR ANSARI SITA RAM PRASAD	A.G ASHOK KUMAR SINGH
495.	CR. MISC./431/2021 147,149,341,323,3 A.BAIL	1 DHARMENDRA SHARMA @ DHARMANENDRA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G AWADHESH KUMAR SINGH
496.	CR. MISC./433/2021 147,148,307,323,5 A.BAIL	1 UPENDRA RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. AWADHESH KUMAR SINGH
497.	CR. MISC./434/2021 30A,41,52 A.BAIL	1 RITIK KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G AWADHESH KUMAR SINGH
498.	CR. MISC./436/2021 341,323,385,386,3 A.BAIL	1 SUJIT KUMAR @ ENGINEER SUJIT KUMAR @ ER. SUJIT KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G. AWADHESH KUMAR SINGH

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499.	CR. MISC./437/2021 341,323,307,354,3 A.BAIL	1 UMESH BAITHA vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G AWADHESH KUMAR SINGH
500.	CR. MISC./438/2021 341,342,323,504,5 A.BAIL	1 SHYAM BABU PRASAD vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	A.G. ASHOK KUMAR SINGH
501.	CR. MISC./439/2021 341,323,325,307,4 A.BAIL	1 AJAY MUKHIYA vs THE STATE OF BIHAR	DINESH JHA	A.G ASHOK KUMAR SINGH
502.	CR. MISC./441/2021 341,323,324,307,3 A.BAIL	1 SURESH SAHU @ SURESH SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. ASHOK KUMAR SINGH PRAVIN KUMAR UDBHAV VAISHNAVI SINGH
503.	CR. MISC./444/2021 30(A) A.BAIL	1 KULDEEP RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G ASHOK KUMAR SINGH
504.	CR. MISC./808/2021 406,420 A.BAIL	1 SHAHJAHAN KHATOON @ SHAHJANHAN vs THE STATE OF BIHAR	AMIT KASHYAP ANGAD KUNWAR	A.G. KALYAN SHANKAR
505.	CR. MISC./809/2021 7 A.BAIL	1 RAMSWARTH SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. LAKSHMI KANT SHARMA
506.	CR. MISC./814/2021 302,201,120-B A.BAIL	1 JITENDRA CHAUDHARY @ KASHMIRI CHAUDHARY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G LAKSHMI KANT SHARMA
507.	CR. MISC./815/2021 30-A A.BAIL	1 PRIYARANJAN @ PRIYARANJAN SRIVASTAVA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G LAKSHMI KANT SHARMA
508.	CR. MISC./816/2021 30(a),41(2) A.BAIL	1 AMRENDRA KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR	A.G. LAKSHMI KANT SHARMA
509.	CR. MISC./817/2021 363,366(A),379,12 A.BAIL	1 SUSHIL KRAMKAR vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA	A.G. LAKSHMI KANT SHARMA
510.	CR. MISC./818/2021 8,20(B)(ii)(b) A.BAIL	1 MADHUSUDAN SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G MD. MATLOOB RAB
511.	CR. MISC./819/2021 307,504,34 A.BAIL	1 SANJEEV MISHRA @ SANJEEV KUMAR MISHRA vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. MD. MATLOOB RAB
512.	CR. MISC./820/2021 498-A,323,504, A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G MD. MATLOOB RAB ASHOK KUMAR SINGH KUMAR KAUSHLENDRA
513.	CR. MISC./821/2021 304(B),34 A.BAIL	2 UMARAWATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. SATYENDRA RAI MD. MATLOOB RAB
514.	CR. MISC./822/2021 30(a) A.BAIL	1 SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. MD. MATLOOB RAB
515.	CR. MISC./823/2021 30-A A.BAIL	1 MANOJ SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G MD. MUSHTAQUE ALAM
516.	CR. MISC./825/2021 147,341,342,323,3 A.BAIL	1 SATYAM KUMAR @ SATYAM ANAND vs THE STATE OF BIHAR	BINAY KUMAR	A.G MD. MUSHTAQUE ALAM
517.	CR. MISC./826/2021 147,148,149,341,3 A.BAIL	1 BASUDEO YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. MD. MUSHTAQUE ALAM
518.	CR. MISC./827/2021 anticipatory bail A.BAIL	1 DILDAR HUSSAIN vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G MD. MUSHTAQUE ALAM
519.	CR. MISC./830/2021 ANTICIPATORY BAIL A.BAIL	1 NANDEY KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G MD. MUSHTAQUE ALAM
520.	CR. MISC./832/2021 498(A) A.BAIL	1 INDAL KUMAR @ INDAL KUMAR GUPTA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. MUKESHWAR DAYAL
521.	CR. MISC./834/2021 379,34 A.BAIL	1 CHHOTELAL GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G MUKESHWAR DAYAL
522.	CR. MISC./835/2021 147,148,149,341,3 A.BAIL	1 BHOLA MANDAL vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. MUKESHWAR DAYAL
523.	CR. MISC./836/2021 341,323,504,302 A.BAIL	1 BINDU DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G SANJAY KUMAR SINGH MUKESHWAR DAYAL
524.	CR. MISC./837/2021 341,323,354,324,3 A.BAIL	1 BUDHAN RAI vs THE STATE OF BIHAR	SURAJ KUMAR UJJWAL KANT RAHUL	A.G. MUKESHWAR DAYAL

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525.	CR. MISC./838/2021 Due to Land dispu A.BAIL	1	PAPPU KUMAR @ PAPPU KUMAR YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. NAND KISHORE PRASAD
526.	CR. MISC./840/2021 498-A,341,323,354 A.BAIL	1	SANJAY BISWAS @ SANJAY VISHWASH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. NAND KISHORE PRASAD
527.	CR. MISC./842/2021 498-A,379 A.BAIL	1	PRAHLAD BANFOR @ PRAHLAD DOM @ ORHLAD DOME vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G. NAND KISHORE PRASAD
528.	CR. MISC./843/2021 30A A.BAIL	1	BITTU KUMAR @ BITTU @ BIKASH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR PAYAL KASHYAP	A.G. NAND KISHORE PRASAD
529.	CR. MISC./844/2021 apprehension of a A.BAIL	1	CHANDAN CHOUBEY vs THE STATE OF BIHAR .	RANJAN KUMAR DUBEY	A.G. ARVIND KUMAR SINHA NAND KISHORE PRASAD
530.	CR. MISC./846/2021 414,272,273 A.BAIL	1	RAVINDRA YADAV @ RAVINDRA KUMAR vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. NITYA NAND TIWARY
531.	CR. MISC./847/2021 406,420 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. NITYA NAND TIWARY
532.	CR. MISC./848/2021 147,148,341,323,3 A.BAIL	1	PRAMILA DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH MALAY KUMAR CHOUDHARY UDBHAV	A.G. NITYA NAND TIWARY SANJAY KUMAR JHA RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR
533.	CR. MISC./850/2021 anticipatory bail A.BAIL	1	SATAN RAI @ SATYANARAYAN RAY vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G. NITYA NAND TIWARY
534.	CR. MISC./851/2021 147,149,446,341,3 A.BAIL	1	BECHU CHAUDHARY vs THE STATE OF BIHAR	SANJAY SINHA MD. EQUBAL AHMAD SHWETA MD. FAZLE KARIM	A.G. CHHOTE LAL MISHRA NITYA NAND TIWARY
535.	CR. MISC./852/2021 147,148,149,323,3 A.BAIL	1	BAIDYANATH MANJHI @ BAIDYANATH @ VAIDYANATH MANZI vs THE STATE OF BIHAR	ANIL KUMAR	A.G. PARMESHWAR MEHTA
536.	CR. MISC./863/2021 304(B),34 A.BAIL	1	RAMSWARUP YADAV @ RAMSARUP YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. UMESH KUMAR PARMESHWAR MEHTA
537.	CR. MISC./864/2021 20,22 A.BAIL	1	BIJALI DEWAN @ NEZAMUDDIN DEWAN vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. PARMESHWAR MEHTA
538.	CR. MISC./867/2021 272,273,34 A.BAIL	1	KAMLI DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. PREM KUMAR JHA
539.	CR. MISC./869/2021 bail A.BAIL	1	NADIM vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G. PREM KUMAR JHA
540.	CR. MISC./871/2021 379,411 A.BAIL	1	PAPPU YADAV @ AMIT KUMAR ANAND vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G. PREM KUMAR JHA
541.	CR. MISC./874/2021 498(A) A.BAIL	1	PANKAJ KUMAR @ PANCHAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G. PREM KUMAR JHA
542.	CR. MISC./879/2021 147,148,149,341,3 A.BAIL	1	SITARAM YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. SANJAY KUMAR SHARMA PUSHPA SINHA.1
543.	CR. MISC./880/2021 30(A),37(i)(ii) A.BAIL	1	ABHISHEK CHAUDHARY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. PUSHPA SINHA.1
544.	CR. MISC./882/2021 498A,406,420,406, A.BAIL	1	SUNIL SINGH vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G. PUSHPA SINHA.1
545.	CR. MISC./885/2021 341,323,307,325,5 A.BAIL	1	VIJAY CHOUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. PUSHPA SINHA.1
546.	CR. MISC./889/2021 7 A.BAIL	1	RAMADHAR RAM vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. RAJENDRA NATH JHA
547.	CR. MISC./890/2021 30-A A.BAIL	1	AYODHYA SAH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. RAJENDRA NATH JHA
548.	CR. MISC./891/2021 30(A) A.BAIL	1	AJAY SAH @ AJAY SAHA vs THE STATE OF BIHAR	ARUN KUMAR MANDAL	A.G. RAJENDRA NATH JHA

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549.	CR. MISC./893/2021 147,149,341,353,4 A.BAIL	1 ANWARUL HAQUE vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	A.G. RAJENDRA NATH JHA
550.	CR. MISC./896/2021 376,341,323,504,3 A.BAIL	1 MD RAHIL @ RAHIL ALAM @ RAHIL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. RAJENDRA NATH JHA
551.	CR. MISC./897/2021 323,341,324,325,3 A.BAIL	1 DINESH MODI vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G. RAJENDRA SINGH
552.	CR. MISC./898/2021 147,341,323,379,3 A.BAIL	1 BHIMSEN SHARMA vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G. RAJENDRA SINGH
553.	CR. MISC./902/2021 ANTICIPATORY BAIL A.BAIL	1 PENTER KUMAR MISHRA vs THE STATE OF BIHAR	LAKSHMI KANT TIWARY NITESH KUMAR	A.G. RAJENDRA SINGH
554.	CR. MISC./905/2021 Anticipatory bail A.BAIL	1 BRIJESH SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. RAJENDRA SINGH
555.	CR. MISC./906/2021 341,323,504,324,3 A.BAIL	1 VINOD MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. RAJENDRA SINGH
556.	CR. MISC./909/2021 147,148,149,341,3 A.BAIL	1 RAIFUL KHATOON vs THE STATE OF BIHAR	VIPIN KUMAR NIRAJ KUMAR SINHA	A.G. RAJESH KUMAR
557.	CR. MISC./910/2021 302,34 A.BAIL	1 VIKASH KUMAR @ DEVID vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. VIKRAM SINGH RAJESH KUMAR
558.	CR. MISC./1330/2021 341,323,324,307,3 A.BAIL	1 JAMIL AKHTAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. MITHLESH KUMAR KHARE
559.	CR. MISC./1333/2021 147,148,149,341,3 A.BAIL	1 MD. ISRAFIL @ ISRAFIL vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G. MITHLESH KUMAR KHARE VIVEKA NANDSINGH
560.	CR. MISC./1335/2021 30A A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G. MITHLESH KUMAR KHARE
561.	CR. MISC./1336/2021 341,323,324,326,3 A.BAIL	1 GOLU KUSHWAHA vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. MITHLESH KUMAR KHARE
562.	CR. MISC./1339/2021 341,323,333,353,3 A.BAIL	1 HARISHCHAND YADAV @ DABLA YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD ARCHANA KUMARI	A.G. MITHLESH KUMAR KHARE
563.	CR. MISC./1340/2021 363,366(a),34 A.BAIL	1 SONPHI SAHANI @ SONPHI LAL SAHANI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G. MRITUNJAY KUMAR NIRALA
564.	CR. MISC./1341/2021 302,120(B),307,34 A.BAIL	1 ASHWANI DUBEY @ GOLU DUBEY vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. MRITUNJAY KUMAR NIRALA
565.	CR. MISC./1342/2021 30(a),41(i)(ii) A.BAIL	1 DILIP MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MRITUNJAY KUMAR NIRALA
566.	CR. MISC./1343/2021 147,148,149,341,3 A.BAIL	1 SANTOSH KUMAR @ CHAILLA vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G. MRITUNJAY KUMAR NIRALA
567.	CR. MISC./1344/2021 272,273,34 A.BAIL	1 SAURABH KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. MRITUNJAY KUMAR NIRALA
568.	CR. MISC./1347/2021 341,323,325,307,3 A.BAIL	1 KAILASH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. BIRENDRA KUMAR MURLI DHAR
569.	CR. MISC./1350/2021 341,366,511,323,3 A.BAIL	1 AVADHESH KUMAR @ AVADHESH KUMAR MANDAL vs THE STATE OF BIHAR	ARUN KUMAR MANDAL RAKESH RANJAN SINGH	A.G. MURLI DHAR
570.	CR. MISC./1351/2021 341,323,307,379,5 A.BAIL	1 CHANDRIKA GOPE vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. MURLI DHAR
571.	CR. MISC./1352/2021 457,354(B),34 A.BAIL	1 MUNNA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. MURLI DHAR
572.	CR. MISC./1353/2021 341,323,324,307,3 A.BAIL	1 NATWAR JHA @ NATWAR KUMAR JHA vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. KEDAR JHA MURLI DHAR
573.	CR. MISC./1358/2021 341,323,504,307,3 A.BAIL	1 SITA DEVI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. NARSINGH TANTI
574.	CR. MISC./1359/2021 307,323,324,341,3 A.BAIL	1 SIKANDRA MAHTO vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. NARSINGH TANTI

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575.	CR. MISC./1360/2021 143,447,323,324,3 A.BAIL	1 MAHESH MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHRUTI SINHA	A.G. NARSINGH TANTI
576.	CR. MISC./1361/2021 272,273,414 A.BAIL	1 LAXMAN KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. NARSINGH TANTI
577.	CR. MISC./1364/2021 30(a) A.BAIL	1 NITYA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. NARSINGH TANTI
578.	CR. MISC./1366/2021 341,323,325,307,5 A.BAIL	1 MAHENDRA TANTI vs THE STATE OF BIHAR	SAKET KUMAR	A.G. NAVIN KUMAR PANDEY
579.	CR. MISC./1367/2021 272,273,34 A.BAIL	1 SITARAM SAHNI @ SITA RAM KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G. NAVIN KUMAR PANDEY
580.	CR. MISC./1368/2021 188,147,148,149,3 A.BAIL	1 MD. NEYAZ @ GUDDU BABA vs THE STATE OF BIHAR	RAJEEV RANJAN VIKAS KUMAR MD. SALIM	A.G. NAVIN KUMAR PANDEY
581.	CR. MISC./1372/2021 341,323,307,120(B A.BAIL	1 SUBODH PANDEY @ ADITYA KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. NAVIN KUMAR PANDEY
582.	CR. MISC./1378/2021 143,341,323,307,3 A.BAIL	1 MANJAY RAI vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	A.G. NAVIN KUMAR PANDEY
583.	CR. MISC./1380/2021 272,273 A.BAIL	1 MD LADDU vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA NEELAM KUMARI	A.G. NAWAL KISHORE PRASAD
584.	CR. MISC./1381/2021 461,379,34,411 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 MANOJ KUMAR NO.1	A.G. NAWAL KISHORE PRASAD
585.	CR. MISC./1382/2021 30-A,30-D,36,38,4 A.BAIL	1 UPENDRA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. NAWAL KISHORE PRASAD
586.	CR. MISC./1387/2021 304(B),201,120(B) A.BAIL	1 SITA RAM RAI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G. NAWAL KISHORE PRASAD
587.	CR. MISC./1393/2021 147,148,149,337,3 A.BAIL	1 SHIV NANDAN UPADHYAY vs THE STATE OF BIHAR	CHHAYA KIRTI AJAY KUMAR SAKET ANAND	A.G. NAWAL KISHORE PRASAD
588.	CR. MISC./1396/2021 anticipatory bail A.BAIL	1 DINESH KUMAR @ DINESH KUMAR DINKAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G. SHEO KUMAR PRASAD NITYANAND
589.	CR. MISC./1397/2021 147,148,149,341,3 A.BAIL	1 KAMESHWAR RAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. SACHIDA NAND RAI NITYANAND
590.	CR. MISC./1399/2021 30(A) A.BAIL	1 KAILASH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. NITYANAND
591.	CR. MISC./1402/2021 341,420,406,506,3 A.BAIL	1 PREM KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH PRIYADARSHINI SINHA SUDHA CHANDRA	A.G. NITYANAND
592.	CR. MISC./1404/2021 147,148,341,342,3 A.BAIL	1 RAM NARESH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G. PANCHANAND PANDIT
593.	CR. MISC./1405/2021 147,148,149,341,3 A.BAIL	1 MADHUSUDAN KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH DEWENDRA NARAYAN SINGH SUNIL KUMAR	A.G. PANCHANAND PANDIT
594.	CR. MISC./1406/2021 147,148,149,323,3 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV	A.G. BIRENDRA KUMAR RAJIV RANJAN SINGH PANCHANAND PANDIT
595.	CR. MISC./1419/2021 147,149,341,323,3 A.BAIL	1 AJIT SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. PANCHANAND PANDIT
596.	CR. MISC./1420/2021 341,323,324,307,3 A.BAIL	1 ABHINANDAN KUMAR vs THE STATE OF BIHAR	ANURAG ANAND	A.G. PAWAN KUMAR CHAURASIA

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597.	CR. MISC./1422/2021 30A A.BAIL	1	AKHILESH CHAUHAN @ AKHILESH KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. PAWAN KUMAR CHAURASIA
598.	CR. MISC./1423/2021 30(a) A.BAIL	1	RITU RAJ KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. PAWAN KUMAR CHAURASIA
599.	CR. MISC./1425/2021 341,323,324,325,3 A.BAIL	1	DINESH SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. PAWAN KUMAR CHAURASIA
600.	CR. MISC./1427/2021 anticipatory bail A.BAIL	1	RUBI DEVI vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G. PRAMOD KUMAR PANDEY
601.	CR. MISC./1431/2021 304(B),201,34 A.BAIL	1	VIJAY SHANKAR PATHAK vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. PRAMOD KUMAR PANDEY
602.	CR. MISC./1435/2021 a.bail A.BAIL	1	AJAY RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. PRAMOD KUMAR PANDEY
603.	CR. MISC./1436/2021 302 A.BAIL	1	RAJA @ RAJA KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH DEWENDRA NARAYAN SINGH SUNIL KUMAR APURV HARSH SUJIT KUMAR	A.G. PRAMOD KUMAR PANDEY
604.	CR. MISC./1847/2021 379,414 A.BAIL	1	SANTOSH KUMAR SINGH @ SANTOSH KR SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. NIRMALA KUMARI
605.	CR. MISC./1848/2021 341,323,324,325,3 A.BAIL	1	TAHALU MAHTO @ SHIVA LAL MAHTO @ SHIVA BALAK MAHTO vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. NIRMALA KUMARI
606.	CR. MISC./1853/2021 363,,366-A,120-B, A.BAIL	1	PAWAN PRASAD @ RANJEET KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. NIRMALA KUMARI
607.	CR. MISC./1855/2021 406,409,420,34 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. NIRMALA KUMARI
608.	CR. MISC./1859/2021 498(A),323,379,30 A.BAIL	1	SHEIKH NOOR ISLAM@NOORUL ISLAM@NOOR ISLAM vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. RATNAKAR AMBASTHA RAJENDRA PRASAD SAH MANOJ KUMAR
609.	CR. MISC./1866/2021 272,273, A.BAIL	1	KAMLESH YADAV vs STATE OF BIHAR	SANJEEV KUMAR	A.G. MANOJ KUMAR
610.	CR. MISC./1867/2021 461,379 A.BAIL	1	CHHOTU NUT@CHHOTU PRASAD vs THE STATE OF BIHAR	BINAY KUMAR SINGH	A.G. MANOJ KUMAR
611.	CR. MISC./1871/2021 420,37,34 A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANKET	A.G. MANOJ KUMAR
612.	CR. MISC./1872/2021 147,148,149,323,3 A.BAIL	1	BALESHWAR YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. MANOJ KUMAR
613.	CR. MISC./1873/2021 307,341,323,325,3 A.BAIL	1	SANTOSH CHAUHAN vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G. NAGENDRA PRASAD
614.	CR. MISC./1876/2021 341,323,325,307,5 A.BAIL	1	NILESH YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. NAGENDRA PRASAD
615.	CR. MISC./1879/2021 Anticipatory bai A.BAIL	1	HIRA PRASAD @ TRILOKI JAISWAL @ TRILOKI PRASAD vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. NAGENDRA PRASAD
616.	CR. MISC./1881/2021 147,149,188,269,2 A.BAIL	1	RAVI CHOUDHARY @ RAVI KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G. NAGENDRA PRASAD
617.	CR. MISC./1882/2021 147,148,149,341,3 A.BAIL	1	TAHIR HUSSAIN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. NAGENDRA PRASAD
618.	CR. MISC./1883/2021 302,34 A.BAIL	1	UPENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH RAJNISH RANJAN	A.G. TAPESHWAR SHARMA
619.	CR. MISC./1887/2021 406,409,420,34 A.BAIL	1	JOKHANI DEVI vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G. TAPESHWAR SHARMA
620.	CR. MISC./1888/2021 427 A.BAIL	1	SHOBHAKANT MANDAL @ SHOBHA MANDAL vs THE STATE OF BIHAR	KEDAR JHA	A.G. TAPESHWAR SHARMA

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621.	CR. MISC./1889/2021 498-A, A.BAIL	1 MD YUSUF vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. MD. NURUL HODA SATISH CHANDRA MISHRA TAPESHWAR SHARMA
622.	CR. MISC./1892/2021 302,34 A.BAIL	1 TETARI DEVI@TETRI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. ANISH KUMAR TAPESHWAR SHARMA
623.	CR. MISC./1894/2021 341,323,326,307,5 A.BAIL	1 GIRDHARI YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR RAM PRAKASH KUMAR	A.G. RAJ KISHORE SINGH
624.	CR. MISC./1895/2021 498-A A.BAIL	1 SHARWAN KUMAR RAUT @ SHARWAN KUMAR @ SARWAN KUMAR @ SHARWAN RAUT vs THE STATE OF BIHAR	UDAY SHANKAR PANDEY OM PRAKASH	A.G. RAJ KISHORE SINGH
625.	CR. MISC./1897/2021 20,22, A.BAIL	1 RAMKARAN YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G. RAJ KISHORE SINGH
626.	CR. MISC./1900/2021 341,323,326,307,4 A.BAIL	1 MD. RAHMAT vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G. RAJ KISHORE SINGH
627.	CR. MISC./1907/2021 341,323,324,307,3 A.BAIL	1 SK MAZID vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G. SHARDA KUMARI BIMAL KUMAR
628.	CR. MISC./1908/2021 498(A),341,323,50 A.BAIL	1 MD. SALAMUDDIN vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. SHARDA KUMARI
629.	CR. MISC./1909/2021 302, A.BAIL	1 PANKAJ KUMAR @ PANKAJ PASWAN vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. SHARDA KUMARI
630.	CR. MISC./1910/2021 376,341,323,504,5 A.BAIL	1 DHANJI KUMAR @ DHANJI YADAV vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G. SHARDA KUMARI
631.	CR. MISC./1911/2021 147,148,149,341,3 A.BAIL	1 SANJAY RAM @SANJAY KUMAR RAM vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. SHARDA KUMARI
632.	CR. MISC./1912/2021 30A A.BAIL	1 KRISHNA CHAUDHARY @ KRISHNA JEE CHAUDHARY vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. UDAY PRATAP SINGH
633.	CR. MISC./1916/2021 363,366(A) A.BAIL	1 NANDLAL SAH vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	A.G. DHANNJAY KUMAR NO 2 UDAY PRATAP SINGH
634.	CR. MISC./1918/2021 30(a),32(ii),34(i) A.BAIL	1 BHIM PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. UDAY PRATAP SINGH
635.	CR. MISC./1919/2021 30-A A.BAIL	1 SUNIL KUMAR CHAUDHARY @ SUNIL CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ARJUN PRASAD	A.G. UDAY PRATAP SINGH
636.	CR. MISC./1921/2021 498A,34 A.BAIL	1 BIKRAM KUMAR @ VIKRAM KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PRASHANT KUMAR	A.G. UDAY PRATAP SINGH
637.	CR. MISC./1922/2021 290,120B, A.BAIL	1 DINESH KUMAR SUMAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD AMAR ANAND	A.G. AMIT KUMAR RAKESH
638.	CR. MISC./1924/2021 30(A) A.BAIL	1 PRIYANKA KUMARI @ PRIYANKA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. AMIT KUMAR RAKESH
639.	CR. MISC./1925/2021 272,273 A.BAIL	1 RAMPUKAR YADAV @ RAMPUKAR KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. AMIT KUMAR RAKESH
640.	CR. MISC./1926/2021 30(a) A.BAIL	1 PINTU YADAV@PINTU KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G. AMIT KUMAR RAKESH
641.	CR. MISC./1927/2021 272,273 A.BAIL	1 NILESH KUMAR @ NISHU KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. AMIT KUMAR RAKESH
642.	CR. MISC./1928/2021 anticipatory bail A.BAIL	1 GUDDU SONI @ RAKESH KUMAR SONI vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G. JAI NARAIN THAKUR
643.	CR. MISC./1929/2021 304(B),34 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR RAKESH KUMAR	A.G. JAI NARAIN THAKUR

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644.	CR. MISC./1931/2021 420,467,468,471,1 A.BAIL	1	BABY KUMARI vs THE STATE OF BIHAR	VINOD KUMAR	A.G. JAI NARAIN THAKUR
645.	CR. MISC./1936/2021 341,323,324,325,3 A.BAIL	1	PRABHAWATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. MANOJ KUMAR JAI NARAIN THAKUR
646.	CR. MISC./1937/2021 147,148,149,341,3 A.BAIL	1	BARKAT ALI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. JAI NARAIN THAKUR
647.	CR. MISC./1938/2021 341,323,504,506,3 A.BAIL	1	RAMBABU KUMAR @ RAJA KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. MANOJ KUMAR
648.	CR. MISC./1939/2021 414 A.BAIL	1	AJAY RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. MANOJ KUMAR
649.	CR. MISC./1940/2021 30A A.BAIL	1	SANTOSH KUMAR @ SANTOSH SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. MANOJ KUMAR
650.	CR. MISC./1941/2021 341,323,354(B) A.BAIL	1	ROSHAN MANJHI vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. MANOJ KUMAR
651.	CR. MISC./1942/2021 30-A A.BAIL	1	MUKESH KUMAR @ MUKESH CHAUDHRAY @ LANGRA vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. MANOJ KUMAR
652.	CR. MISC./1943/2021 30(a)(c) A.BAIL	1	BINOD KUMAR @ BONOD RAY @ VINOD RAI vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. ABHAY KUMAR
653.	CR. MISC./1946/2021 188,406,420, A.BAIL	1	SONI KUMARI vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G. ABHAY KUMAR
654.	CR. MISC./1948/2021 30(a),41(i)(ii),4 A.BAIL	1	NANDU JHA vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. ABHAY KUMAR
655.	CR. MISC./1949/2021 304B A.BAIL	1	AZADI CHAUHAN vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G. ABHAY KUMAR
656.	CR. MISC./1953/2021 302,201,34 A.BAIL	1	CHINTA DEVI vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G. RAKESH KUMAR RIKESH SINHA UMESHANAND PANDIT
657.	CR. MISC./1954/2021 Anticipatory bail A.BAIL	1	SUDHIR MUKHIYA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. UMESHANAND PANDIT
658.	CR. MISC./1956/2021 302,120(B) A.BAIL	1	PRASHANT KUMAR DINKAR @ PRASHANT vs THE STATE OF BIHAR	SUBHASH KUMAR MISHRA	A.G. RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA UMESHANAND PANDIT
659.	CR. MISC./1958/2021 147,148,149,342,3 A.BAIL	1	ARUN CHAUHAN vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. UMESHANAND PANDIT
660.	CR. MISC./1959/2021 147,341,323,354,3 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. UMESHANAND PANDIT
661.	CR. MISC./1960/2021 467,468,471,420,1 A.BAIL	1	PANKAJ SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. VINOD SHANKER MODI
662.	CR. MISC./1964/2021 302,34 A.BAIL	1	KRISHNA SUDAMA THAKUR vs THE STATE OF BIHAR	AKSHANSH ANKIT PRAKASH KUMAR	A.G. VINOD SHANKER MODI
663.	CR. MISC./1965/2021 anticipatory bail A.BAIL	1	BIRENDRA SAH @ VIRENDRA SAH @ VIRENDRA KUMAR SAH vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	A.G. VINOD SHANKER MODI
664.	CR. MISC./1966/2021 30-A A.BAIL	1	SONU KUMAR SONI vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G. VINOD SHANKER MODI
665.	CR. MISC./1967/2021 498A,34, A.BAIL	1	ALOK KUMAR PANDEY vs THE STATE OF BIHAR	BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR BINOD MURARI MISHRA	A.G. VINOD SHANKER MODI ALOK KUMAR JHA
666.	CR. MISC./1969/2021 Anticipatory bail A.BAIL	1	NAWAL UPADHAYA @ NAWAL KISHORE UPADHYAY vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G. SURENDRA KUMAR
667.	CR. MISC./1970/2021 498A,323,504,506 A.BAIL	1	SUDHIR KUMAR @ SUDHIR KUMAR YADAV vs THE STATE OF BIHAR	RANJEET CHOUBEY JAINANDRA KUMAR	A.G. SURENDRA KUMAR TRIBHUWAN NARAYAN
668.	CR. MISC./1971/2021 272,273,120(B),41 A.BAIL	1	SHIVCHANDRA KUMAR @ SHIVCHANDRA PRASAD vs THE STATE OF BIHAR	RAVI RANJAN	A.G. SURENDRA KUMAR
669.	CR. MISC./1981/2021 406,420, A.BAIL	1	ARUN KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G. RUDAL PRASAD MD. ATAUR RAHMAN



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670.	CR. MISC./1982/2021 366-A,504,506 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. PRASHANT KUMAR MD. ATAUR RAHMAN
671.	CR. MISC./2952/2021 341,323,307,379,3 A.BAIL	1 SANJIV KUMAR @ GUDDU SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
672.	CR. MISC./2956/2021 146,147,153 A.BAIL	1 KAUSHAL RAJ vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
673.	CR. MISC./2957/2021 341,323,307,354,3 A.BAIL	1 BAMBAM KUMAR @ PARWEEN KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
674.	CR. MISC./2959/2021 304(B),120,34 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
675.	CR. MISC./2961/2021 147,148,149,323,3 A.BAIL	1 HARENDRA SINGH vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G. SURENDRA SINGH VIVEK KUMAR SINGH
676.	CR. MISC./2964/2021 30(a) A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
677.	CR. MISC./2965/2021 147,148,341,323,3 A.BAIL	1 SHYAM BABUSINGH @ SHYAM BABU LAL vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
678.	CR. MISC./2967/2021 147,148,149,341,3 A.BAIL	1 BIBI SANJEEDA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
679.	CR. MISC./2971/2021 ANTICIPATORY BAIL A.BAIL	1 ANISH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	ANSUL	A.G.
680.	CR. MISC./2972/2021 147,148,149,302,1 A.BAIL	1 UPENDRA KUMAR @ UPENDRA KUMAR VERMA vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
681.	CR. MISC./2973/2021 379,411 A.BAIL	1 NITU KUMARI @ NITU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
682.	CR. MISC./2975/2021 30(A),32(1),32(3) A.BAIL	1 ROCKY MALLICK @ SHAH FAISAL vs THE STATE OF BIHAR	UDAY PRASAD	A.G.
683.	CR. MISC./2976/2021 498(A),504,506,34 A.BAIL	1 PUSPA SAH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
684.	CR. MISC./2977/2021 147,149,341,323,3 A.BAIL	1 MAHESH PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
685.	CR. MISC./2978/2021 272,273 A.BAIL	1 BIRENDRA MUKHIYA @ BIRENDAR MUKHIYA vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
686.	CR. MISC./2979/2021 grant of anticipa A.BAIL	1 ALOK KUMAR JHA vs THE STATE OF BIHAR	ABINASH KUMAR	A.G.
687.	CR. MISC./2980/2021 379,411 A.BAIL	1 JITENDRA YADAV vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
688.	CR. MISC./2981/2021 420 A.BAIL	1 RAGHAW SAH vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
689.	CR. MISC./2982/2021 30(a) A.BAIL	1 RAM VARAN YADAV vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
690.	CR. MISC./2983/2021 anticipatory bail A.BAIL	1 DILIP PRASAD vs THE STATE OF BIHAR	PARAS NATH	A.G.
691.	CR. MISC./2985/2021 366A,363,376,379, A.BAIL	1 SHAMBHU THAKUR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
692.	CR. MISC./2987/2021 457,380 A.BAIL	1 JUGNU KUMAR @ ALOK SINGH vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
693.	CR. MISC./2988/2021 341,323,506,498(A A.BAIL	1 ARVIND PRASAD @ ARVIND KUMAR GUPTA @ ARVIND PRASAD GUPTA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
694.	CR. MISC./2989/2021 30A A.BAIL	1 RANJAN KUMAR @ RAJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
695.	CR. MISC./2991/2021 323,341,379,506,4 A.BAIL	1 MUKESH THAKUR @ MUKESH KUMAR THAKUR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. SHAILENDRA KUMAR JHA
696.	CR. MISC./2995/2021 30(a) A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RAVI SHANKAR SINGH	A.G.

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697.	CR. MISC./2996/2021 341,342,323,324,3 A.BAIL	1 GOYAL KUMAR SINGH @ SHANTANU RAJA vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
698.	CR. MISC./2999/2021 498(A),304(B),34 A.BAIL	1 RAJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
699.	CR. MISC./3000/2021 379,411 A.BAIL	1 ANAND KUMAR MISHRA vs THE STATE OF BIHAR	BASANT KUMAR SINGH	A.G.
700.	CR. MISC./3003/2021 anticipatory bail A.BAIL	1 PRADUMAN KUMAR @ PRADUMAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
701.	CR. MISC./3009/2021 147,148,149,341,3 A.BAIL	1 SANJAY SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
702.	CR. MISC./3010/2021 30A A.BAIL	1 DHANANJAY KUMAR @ DHANANJAY KUMAR YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
703.	CR. MISC./3014/2021 anticipatory bail A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
704.	CR. MISC./3015/2021 323,341,324,379,3 A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
705.	CR. MISC./3018/2021 376 A.BAIL	1 ASHARFI DAS vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
706.	CR. MISC./3020/2021 498(A),34 A.BAIL	1 RAJEEV KUMAR @ RAJEEB KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
707.	CR. MISC./3024/2021 30(A) A.BAIL	1 RANJIT KUMAR @ INDRAJIT KUMAR @ INDRAJIT PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
708.	CR. MISC./3030/2021 302,120B A.BAIL	1 UMA KANT @ MITHU KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
709.	CR. MISC./3032/2021 30(a) A.BAIL	1 OKIL SINGH @ OKIL KUMAR SINGH vs THE STATE OF BIHAR	BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH SUJIT KUMAR JITENDRA KUMAR	A.G.
710.	CR. MISC./3034/2021 anticipatory bail A.BAIL	1 TANMAY SINGH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	A.G.
711.	CR. MISC./3035/2021 498(A) A.BAIL	1 KASIM MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
712.	CR. MISC./3037/2021 30A A.BAIL	1 TUNTUN KUMAR @ TUNTUN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
713.	CR. MISC./3038/2021 341,324,308,427,3 A.BAIL	1 GUDDU YADAV @ RANJIT YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
714.	CR. MISC./3042/2021 341,323,324,307,3 A.BAIL	1 SANTOSH KUMAR YADAV @ SANTOSH YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
715.	CR. MISC./3044/2021 341,323,324,325,3 A.BAIL	1 RAMU MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
716.	CR. MISC./3045/2021 420,467,468,471,1 A.BAIL	1 ANIL CHAUDHARY vs THE STATE OF BIHAR THROGH VIGILANCE DEPARTMENT, BIHAR, PATNA	MD. JAVED JAFAR KHAN	A.G.
717.	CR. MISC./3048/2021 27 A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G. SANJAY KUMAR SINGH
718.	CR. MISC./3052/2021 ANTICIPATORY BAIL A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
719.	CR. MISC./3053/2021 420,34 A.BAIL	1 YASHODA DEVI vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. DAYANAND SINGH NAGADEO CHOUBEY
720.	CR. MISC./3058/2021 341,323,324,307,3 A.BAIL	1 RAJESH SAH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RAM KISHUN PRASAD	A.G.

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721.	CR. MISC./3062/2021 30(a),32(2) A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ARJUN PRASAD	A.G.
722.	CR. MISC./3063/2021 272,273 A.BAIL	1 PRABHAKAR KUMAR @ PRABHAKAR KUMAR RAY @ RUNJHUN RAI vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
723.	CR. MISC./3067/2021 341,323,324,307,5 A.BAIL	1 NIRANJAN YADAV @ NIRANJAN KUMAR YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
724.	CR. MISC./3068/2021 30A A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR KISHORE KUMAR THAKUR	SATYENDRA NARAYAN SINGH
725.	CR. MISC./3069/2021 30(a),38(1) A.BAIL	1 MD. HUSSAIN ANSARI vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
726.	CR. MISC./3070/2021 366A, 120B A.BAIL	1 RAHUL KESHARI @ RAHUL KUMAR KESHARI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
727.	CR. MISC./3071/2021 379,411 A.BAIL	1 DABLU CHOUDHARY vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH PRATYUSH PRATAP SINGH	A.G.
728.	CR. MISC./3073/2021 465,467,468,471,4 A.BAIL	1 SWATI KUMARI vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G.
729.	CR. MISC./3075/2021 anticipatory bail A.BAIL	1 MAHENDRA MALLIK vs THE STATE OF BIHAR	CHETANAND PASWAN ANIL KUMAR RAMANUJ PRASAD	A.G.
730.	CR. MISC./3079/2021 302,34 A.BAIL	1 MD. AJAJ @ MD. EZAZ @ MD. AYJAJ vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G.
731.	CR. MISC./3080/2021 341,323,504,379,3 A.BAIL	1 RAKESH KUMAR THAKUR @ RAKESH THAKUR vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR	A.G.
732.	CR. MISC./3083/2021 304B,201/34 A.BAIL	1 GEETA DEVI @ RITA DEVI @ GITA DEVI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
733.	CR. MISC./3086/2021 341,323,307,324,3 A.BAIL	1 TARAK YADAV @ TARAK NATH YADAV @ TADAK YADAV vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA	A.G.
734.	CR. MISC./3088/2021 30A A.BAIL	1 RAJKISHOR GIRI vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
735.	CR. MISC./3090/2021 498(A),504,341,32 A.BAIL	1 MANJU DEVI @ RANJU DEVI vs THE STATE OF BIHAR	ARVIND KUMAR ARVIND KUMAR	A.G.
736.	CR. MISC./3091/2021 147,148,149,341,3 A.BAIL	1 RAJNI KANT SINGH @ RAJNI KANT KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
737.	CR. MISC./3093/2021 7 A.BAIL	1 AKHILESH PRASAD SINGH vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	A.G.
738.	CR. MISC./3096/2021 323,324,341,354,3 A.BAIL	1 HARINARAYAN YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
739.	CR. MISC./3097/2021 341,323,504,34 A.BAIL	1 RAMAYAN RAI vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
740.	CR. MISC./3099/2021 341,324,323,304,5 A.BAIL	1 UMESH CHOUDHARY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
741.	CR. MISC./3100/2021 406,420 A.BAIL	1 RAJ KUMAR PANDIT vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
742.	CR. MISC./3101/2021 302,341,323,324,3 A.BAIL	1 SHAMSER vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. SHANKAR KUMAR
743.	CR. MISC./3102/2021 30A A.BAIL	1 UPENDRA PAL vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
744.	CR. MISC./3103/2021 147,148,149,341,3 A.BAIL	1 RAJKUMAR PRASAD @ RAJKUMAR vs THE STATE OF BIHAR	SATYA PRAKASH AMAR NATH SINGH	A.G.
745.	CR. MISC./3106/2021 147,148,149,341,3 A.BAIL	1 SUDHANSU MISHRA @ CHANDAN MISHRA @ CHAND MISHRA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
746.	CR. MISC./3108/2021 30A A.BAIL	1 LAGANDEV RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
747.	CR. MISC./3110/2021 420 A.BAIL	1 ARVIND YADAV vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.

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748.	CR. MISC./3112/2021 30A A.BAIL	1	RAJ KUMAR YADAV @ RAJ KUMAR RAI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
749.	CR. MISC./3113/2021 364,302,120B/201 A.BAIL	1	AKHALESH SINGH@AKHILESH KHARWAR@THAGWA vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
750.	CR. MISC./3114/2021 anticipatory bail A.BAIL	1	NAGENDRA SINGH vs THE STATE OF BIHAR	ANSUL	A.G.
751.	CR. MISC./3115/2021 341,323,504,307,3 A.BAIL	1	ROCKY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
752.	CR. MISC./3117/2021 366(A),34 A.BAIL	1	RAM EKVAL RAI @ RAM EKBAL RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
753.	CR. MISC./3118/2021 407,409,419,420,3 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
754.	CR. MISC./3119/2021 147,148,149,448,3 A.BAIL	1	MANOJ PRASAD vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
755.	CR. MISC./3120/2021 341,323,302,34 A.BAIL	1	THAGA MAHTO vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G. GANESH PRASAD SINGH
756.	CR. MISC./3122/2021 30A A.BAIL	1	DOMA YADAV @ RAJENDRA YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
757.	CR. MISC./3125/2021 376,504,506 A.BAIL	1	AHMAD RAJA @ SHABBU vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G.
758.	CR. MISC./3131/2021 272,273 A.BAIL	1	KRISHN KUMAR @ BABBU KUMAR @ KRISH KUMAR @ BABBU KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
759.	CR. MISC./3132/2021 Anticipatory bail A.BAIL	1	LALAN YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
760.	CR. MISC./3133/2021 U/S 40(1) Bihar M A.BAIL	1	VINOD KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G.
761.	CR. MISC./3136/2021 anticipatory bail A.BAIL	1	RAJEEV KUMAR MAHTO @ RAJIV JEE vs THE STATE OF BIHAR	GHANSHYAM CHOUHARY MRITUNJAY KUMAR SINGH	A.G.
762.	CR. MISC./3138/2021 30(a) A.BAIL	1	LAKSHMAN YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
763.	CR. MISC./3141/2021 30(a) A.BAIL	1	KAMESHWAR RAI vs THE STATE OF BIHAR	BINOD KUMAR MISHRA	A.G.
764.	CR. MISC./3142/2021 30(a) A.BAIL	1	LAXMAN RAI vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G.
765.	CR. MISC./3146/2021 379,411 A.BAIL	1	KUMOD CHAUDHARI @ KUMOD CHOUHARY @ KUMOD KUMAR CHOUHDAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
766.	CR. MISC./3147/2021 341,323,307,302,3 A.BAIL	1	NITU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
767.	CR. MISC./3148/2021 30(a),41 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
768.	CR. MISC./3151/2021 498(A) A.BAIL	1	BAHARAN MEHRA vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
769.	CR. MISC./3155/2021 Anticipatory Bai A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
770.	CR. MISC./3157/2021 452,354(B),323,34 A.BAIL	1	CHOTU DAS vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
771.	CR. MISC./4000/2021 406,420,504,506 A.BAIL	1	ABHISHEK VATSA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
772.	CR. MISC./4003/2021 147,148,149,323,3 A.BAIL	1	RAJESHWAR RAI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
773.	CR. MISC./4005/2021 anticipatory bail A.BAIL	1	ASHUTOSH KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
774.	CR. MISC./4009/2021 379,411 A.BAIL	1	PANKAJ KUMAR NIRALA vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
775.	CR. MISC./4012/2021 323,498A,406,379, A.BAIL	1	SARFARAZ KHAN @ SANNI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G.

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776.	CR. MISC./4016/2021 144,341,342,323,3 A.BAIL	1 DHANANJAY TIWARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
777.	CR. MISC./4028/2021 341,323,324,307,3 A.BAIL	1 SANTOSH SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
778.	CR. MISC./4030/2021 304(B) A.BAIL	1 ARJUN YADAV vs THE STATE OF BIHAR	SANJEET KUMAR PIYUSH ANAND	A.G.
779.	CR. MISC./4031/2021 498A,304B, A.BAIL	1 YOGENDRA DAS vs THE STATE OF BIHAR	SADA NAND ROY	A.G.
780.	CR. MISC./4032/2021 341,323,307,354,3 A.BAIL	1 BIJAY YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
781.	CR. MISC./4033/2021 341,323,324,307,3 A.BAIL	1 DULAR MUKHIYA @ RAM DULAR MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
782.	CR. MISC./4037/2021 147,149,341,447,3 A.BAIL	1 ANJAY KUMAR @ AJAY RAI vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	A.G.
783.	CR. MISC./4038/2021 147,149,323,324,3 A.BAIL	1 RAMDEO MISTRY vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	A.G.
784.	CR. MISC./4041/2021 304(B),201,34 A.BAIL	1 BUTAI RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
785.	CR. MISC./4049/2021 341,323,448,406,4 A.BAIL	1 NISHAN SINGH @ MONU SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G. AVINASH CHANDRA RAKESH KUMAR SINGH
786.	CR. MISC./4055/2021 304(B),34 A.BAIL	1 RANJAN YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. PRASHANT KUMAR
787.	CR. MISC./4059/2021 323,498A A.BAIL	1 MD. AFTAB vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR	A.G.
788.	CR. MISC./4060/2021 414 A.BAIL	1 SHANKAR KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
789.	CR. MISC./4061/2021 BAIL A.BAIL	1 SUNIL KUMAR YADAV @SUNIL YADAV vs STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
790.	CR. MISC./4063/2021 379,411,188,269,2 A.BAIL	1 RAMDAS CHOUDHARY @ DABLU CHOUDHARY @ DABLU vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
791.	CR. MISC./4064/2021 341,323,325,307,3 A.BAIL	1 LALAN KUMAR SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
792.	CR. MISC./4066/2021 124(A),120(B),34 A.BAIL	1 MANOJ MANDAL @ MANUJ KUMAR MANDAL vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
793.	CR. MISC./4069/2021 ANTICIPATORY BAIL A.BAIL	1 PRATIMA DEVI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
794.	CR. MISC./4070/2021 420,406 A.BAIL	1 KRISHNA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. MADHURENDRA KUMAR
795.	CR. MISC./4087/2021 30(A) A.BAIL	1 SUNNY GUPTA vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	A.G.
796.	CR. MISC./4096/2021 147,148,149,341,3 A.BAIL	1 IBRAHIM SHEKH @ IBRAHIM MIYAN @ MD IBRAHIM SHEKH vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
797.	CR. MISC./4097/2021 147,148,149,341,3 A.BAIL	1 MOHAN SAH @ MOHAN KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
798.	CR. MISC./4100/2021 269,270,271,419,4 A.BAIL	1 MD. IRSHAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
799.	CR. MISC./4103/2021 323,324,341,147,1 A.BAIL	1 RAHANA KHATOON @ REHANA KHATOON vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
800.	CR. MISC./4104/2021 147,148,149,341,3 A.BAIL	1 LAXMAN KUMAR @ JAY LAXMAN GAURAV vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	A.G.
801.	CR. MISC./4107/2021 147,148,149,341,3 A.BAIL	1 BIBI RABIYA @ RABINA vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
802.	CR. MISC./4109/2021 302,201,34 A.BAIL	1 BUCHI DEVI vs THE STATE OF BIHAR	KAMLESH KUMAR KAHKASHAN ALAM	A.G. BIJAY PRAKASH SINGH
803.	CR. MISC./4111/2021 406,420 A.BAIL	1 ABHISHEK VATSA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.

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804.	CR. MISC./4112/2021 147,148,341,323,3 A.BAIL	1 SURESH YADAV vs THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTWA DEEP SHIKHA	A.G.
805.	CR. MISC./4114/2021 448,504,506,302,1 A.BAIL	1 RAMESH SAW @ RAMESH KUMAR GUPTA vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. TEJ NARAYAN SINGH PUSHPA KUMARI
806.	CR. MISC./4117/2021 Anticipatory Bail A.BAIL	1 BUDHU CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
807.	CR. MISC./4121/2021 304(B),201,34 A.BAIL	1 SHASHI THAKUR @ SHASHI KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR AMULYA CHINETRA	A.G.
808.	CR. MISC./4122/2021 anticipatory bail A.BAIL	1 SANJEET KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
809.	CR. MISC./4126/2021 ANTICIPATORY bail A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI AJAY KUMAR SINHA	A.G.
810.	CR. MISC./4132/2021 147,148,149,323,3 A.BAIL	1 GOLU KUMAR @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
811.	CR. MISC./4133/2021 147,148,149,341,3 A.BAIL	1 SUBHAM PRIYA @ GOLU KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
812.	CR. MISC./4134/2021 498A A.BAIL	1 AMITABH KUMAR TIWARI vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD	A.G.
813.	CR. MISC./4137/2021 387 A.BAIL	1 VIKASH MISHRA @ MUNNA MISHRA vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA ASHOK KUMAR SINGH	A.G.
814.	CR. MISC./4145/2021 188,269,272,147,1 A.BAIL	1 BUTAN RAVIDAS @ VIRENDRA DAS vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
815.	CR. MISC./4151/2021 498A,304B,506,34, A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
816.	CR. MISC./4152/2021 147,148,149,323,3 A.BAIL	1 UDAI RAI @ UDAY RAY @ MUKHIYA JI vs THE STATE OF BIHAR	SANJAY KUMAR SHASHI KUMAR SHARMA RASHMI KUMARI	A.G.
817.	CR. MISC./4155/2021 120B,302,34 A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. SADA NAND ROY
818.	CR. MISC./4158/2021 147,148,149,452,3 A.BAIL	1 RAJIV YADAV @ BAJRANGI vs THE STATE OF BIHAR	RASHID IZHAR	A.G.
819.	CR. MISC./4160/2021 341,147,323,504,3 A.BAIL	1 RISHU KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
820.	CR. MISC./4161/2021 341,323,324,307,5 A.BAIL	1 KUMAR VISHWAJEET vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
821.	CR. MISC./4171/2021 15 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
822.	CR. MISC./4175/2021 323,341,354,498A, A.BAIL	1 MD. RABBANI @ MD. RABBANI ANSARI vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G. PRAVIN KUMAR SINHA
823.	CR. MISC./4176/2021 328,304-B,34 A.BAIL	1 SRIRAM SAHANI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
824.	CR. MISC./4179/2021 328,304-B,34 A.BAIL	1 CHHATHU SAHNI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
825.	CR. MISC./4185/2021 323,379,498A,34 A.BAIL	1 DINESH CHOUDHARY @ TIJU vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. SARVAN KUMAR
826.	CR. MISC./4189/2021 47(a)(f),13(f),48 A.BAIL	1 SURESH SAH @ SURESH PRASAD SAH vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	A.G.
827.	CR. MISC./4193/2021 420,406,467,468,3 A.BAIL	1 CHHOTU SHOHRAB ALAM vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
828.	CR. MISC./4197/2021 30(a) A.BAIL	1 JITENDRA PASWAN @ HULKA @ HULKA PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
829.	CR. MISC./4201/2021 447,341,323,325,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
830.	CR. MISC./4204/2021 448,307,34 A.BAIL	1 KUMAR PASI vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.

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831.	CR. MISC./4206/2021 30A A.BAIL	1	BAIRISTER CHAUDHARY vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G.
832.	CR. MISC./4208/2021 147,148,149,302,3 A.BAIL	1	BABAN SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA A.G.
833.	CR. MISC./4209/2021 399,402,414 A.BAIL	1	RUPESH KUMAR @ RUPESH YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO A.G.
834.	CR. MISC./4210/2021 147,149,448,341,3 A.BAIL	1	BHRIGU CHOURASIA vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH A.G.
835.	CR. MISC./4211/2021 147,148,149,302 A.BAIL	1	ASGAR ALI @ ASGAR ALAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN A.G. RAM ADYA SINGH ARJUN PRASAD
836.	CR. MISC./4213/2021 498(A),341,323,49 A.BAIL	1	RAM BILASH TANTI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G.
837.	CR. MISC./4215/2021 306,34 A.BAIL	1	RAMRATI DEVI vs THE STATE OF BIHAR	SHUBHESH PANDEY A.G.
838.	CR. MISC./4216/2021 379,420,34 A.BAIL	1	MAHENDRA SAH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY A.G.
839.	CR. MISC./4221/2021 30(a),41(i) A.BAIL	1	LALOO KUMAR YADAV @ LALU KUMAR YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR A.G.
840.	CR. MISC./4223/2021 30A,C A.BAIL	1	RAJESH CHAUDHARY @ SIYARBA vs THE STATE OF BIHAR	UMESH KUMAR A.G.
841.	CR. MISC./4225/2021 30-a A.BAIL	1	SUMANT SINGH @ SUMANT KUMAR SINGH @ BUDHWA vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI A.G.
842.	CR. MISC./4233/2021 406,409,420,34 A.BAIL	1	BHASHKAR GUPTA vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUDHA SINHA SANTOSH KUMAR SINGH A.G.
843.	CR. MISC./4235/2021 anticipatory bail A.BAIL	1	JAGESHWAR YADAV vs THE STATE OF BIHAR	ONKAR NATH ASHUTOSH KUMAR, PANCHANAND KUMAR A.G.
844.	CR. MISC./4237/2021 414 A.BAIL	1	AINULLAH KHAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA A.G.
845.	CR. MISC./4238/2021 323,341,447,324,3 A.BAIL	1	RAM KISHORE SINGH @ RAM KISHORE SHARMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI A.G.
846.	CR. MISC./4239/2021 409,467,468,471,4 A.BAIL	1	CHAMKILA DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR A.G.
847.	CR. MISC./4240/2021 30A A.BAIL	1	PAWAN KUMAR RAI @ PAWAN KUMAR RAY @ PAWAN KUMAR vs THE STATE OF BIHAR	HARISH KUMAR A.G.
848.	CR. MISC./4241/2021 494,498A,504,506, A.BAIL	1	NUR HASAN ANSARI vs STATE OF BIHAR	RAJANI KANT PANDEY A.G.
849.	CR. MISC./5130/2021 30A A.BAIL	1	AJAY KUMAR YADAV @ DHOLU vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP A.G.
850.	CR. MISC./5131/2021 341,323,307,120B, A.BAIL	1	MD. ASRAF @ MD. ASRAF ALI vs THE STATE OF BIHAR	NAFISUZZOHA A.G.
851.	CR. MISC./5133/2021 a bail A.BAIL	1	YOGENDRA PASWAN vs THE STATE OF BIHAR	SATISH CHANDRA A.G.
852.	CR. MISC./5134/2021 Anticipotry BAIL A.BAIL	1	SITA RAM SINGH ALIAS SITA RAM KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ A.G.
853.	CR. MISC./5135/2021 341,323,324,325,3 A.BAIL	1	BECHAN RAM @ BACHAN RAM vs THE STATE OF BIHAR	NAFISUZZOHA A.G.
854.	CR. MISC./5136/2021 30A,30G,41 A.BAIL	1	BHOLA RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR A.G.
855.	CR. MISC./5138/2021 Anticipatory bail A.BAIL	1	BINDA RAI @ VIRENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR A.G.
856.	CR. MISC./5139/2021 341,342,323,325,3 A.BAIL	1	HARERAM MAHTO vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM A.G.

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857.	CR. MISC./5142/2021 498A A.BAIL	1 ARVIND KUMAR @ ARVIND KUMAR GUPTA vs THE STATE OF BIHAR	MADHAV ROY ABHISHEK KAUSHIK RABINDRA NATH TIWARI RAKESH KUMAR JHA	A.G.
858.	CR. MISC./5143/2021 341,323,325,307,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G ASHOK KUMAR SINHA SATISH KUMAR SINHA
859.	CR. MISC./5144/2021 147,148,149,341,3 A.BAIL	1 RAMNANDAN YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY DAIZY KUMARI	A.G SANJAY KUMAR
860.	CR. MISC./5145/2021 304(B),201,34 A.BAIL	1 KAUSHALYA DEVI @ KALIYA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
861.	CR. MISC./5146/2021 anticipatory bail A.BAIL	1 SANJEET KUMAR @ SANJEET SHARMA vs THE STATE OF BIHAR	ANUJ KUMAR	A.G
862.	CR. MISC./5147/2021 419,420,406,328,3 A.BAIL	1 LAKHENDRA SAHANI @ LAKHINDRA SAHANI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G
863.	CR. MISC./5149/2021 272,273 A.BAIL	1 SAHEB YADAV@SAHEB RAI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G.
864.	CR. MISC./5151/2021 147,148,149,341,3 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
865.	CR. MISC./5152/2021 341,354B,34 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA VIJAY KUMAR SINGH	A.G.
866.	CR. MISC./5153/2021 30(a) A.BAIL	1 SUDARSHAN SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G.
867.	CR. MISC./5156/2021 anticipatory bail A.BAIL	1 SHIV SHANKAR YADAV @ UPEN YADAV vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
868.	CR. MISC./5157/2021 399,402,412 A.BAIL	1 NILENDRA GIRI @ NILENDRA KUMAR GIRI vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G.
869.	CR. MISC./5159/2021 7 A.BAIL	1 VINITA DEVI vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
870.	CR. MISC./5161/2021 420,120(B) A.BAIL	1 ARUN KUMAR MANDAL vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	A.G.
871.	CR. MISC./5168/2021 448,323,324,379,3 A.BAIL	1 RINKU DEVI @ RINKU DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
872.	CR. MISC./5171/2021 147,148,149,504,5 A.BAIL	1 CHOUDHARY YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
873.	CR. MISC./5173/2021 379,411 A.BAIL	1 TILO YADAV @ TRILOKI YADAV vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
874.	CR. MISC./5176/2021 341,323,307,504,3 A.BAIL	1 MAHENDRA MAHATO vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
875.	CR. MISC./5177/2021 30(a) A.BAIL	1 CONGRESS KEWAT vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
876.	CR. MISC./5179/2021 30(a) A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
877.	CR. MISC./5180/2021 302,34 A.BAIL	1 RANJEET SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
878.	CR. MISC./5181/2021 341,323,324,307,3 A.BAIL	1 MOHAMMAD UMAR YUSUF @ MD. UMAR YUSUF @ MOHD. UMAR YUSUF vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. PRASHANT KUMAR
879.	CR. MISC./5188/2021 341,323,324,307,3 A.BAIL	1 JAMAL ANSARI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
880.	CR. MISC./5192/2021 341,323,302,504,3 A.BAIL	1 PRATIMA KUMARI vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. SUDHIR KUMAR SINHA
881.	CR. MISC./5193/2021 302,34 A.BAIL	1 MD NAWAB @ MOHAMMAD GALIB vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	A.G.
882.	CR. MISC./5194/2021 30A A.BAIL	1 FITTU KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
883.	CR. MISC./5195/2021 30(a) A.BAIL	1 RAMESH MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.



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884.	CR. MISC./5201/2021 341,323,307,504,3 A.BAIL	1 PRASHANT KUMAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH TULIKA SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
885.	CR. MISC./5205/2021 147,149,341,323,5 A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
886.	CR. MISC./5208/2021 341,323,498A,504, A.BAIL	1 MD. TABREJ vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. MD. ZIAUL QUAMAR MD. ZIAUL QUAMAR
887.	CR. MISC./5210/2021 498A A.BAIL	1 MILAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP AMIT KUMAR	A.G. RINA SINHA
888.	CR. MISC./5211/2021 304B,34 A.BAIL	1 RAJA RAM MAHTO vs STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
889.	CR. MISC./5213/2021 304B A.BAIL	1 RADHIKA KUMARI @ PUJA KUMARI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
890.	CR. MISC./5216/2021 anticipatory bail A.BAIL	1 NARAYAN SAH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
891.	CR. MISC./5218/2021 341,323,325,427,3 A.BAIL	1 AJAY KUMAR @ AJAY SAH @ AJAY SAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
892.	CR. MISC./5219/2021 35A,37D A.BAIL	1 BHANU PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
893.	CR. MISC./5221/2021 341,323,325,447,3 A.BAIL	1 MALIK ANSHARI vs THE STATE OF BIHAR	MD. ANIS AKHTAR MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G.
894.	CR. MISC./5223/2021 302,34 A.BAIL	1 SIKANDAR RAY @ SIKANDAR KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
895.	CR. MISC./5226/2021 188,269,272,147,1 A.BAIL	1 BABITA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
896.	CR. MISC./5233/2021 342,323,307,354,4 A.BAIL	1 INTAZUL ANSARI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
897.	CR. MISC./5235/2021 304(B),34 A.BAIL	1 SURESH SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
898.	CR. MISC./5238/2021 30A A.BAIL	1 RAHUL MODI vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
899.	CR. MISC./5239/2021 147,149,341,323,3 A.BAIL	1 RAVI YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
900.	CR. MISC./5247/2021 302,34 A.BAIL	1 RAJ KISHORE SINGH @ RAJ KISHOR SINGH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
901.	CR. MISC./5250/2021 302,120(B),34 A.BAIL	1 RANJEET SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G. SHAILESH KUMAR
902.	CR. MISC./5255/2021 30A A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SHITANSHU SHEKHAR MISHRA SHYAM NANDAN THAKUR	A.G.
903.	CR. MISC./5261/2021 341,498(A),323,50 A.BAIL	1 MD. SIVGATULLAH vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
904.	CR. MISC./5264/2021 ANTICIPATORY BAIL A.BAIL	1 NASIM @ NASIM ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G.
905.	CR. MISC./5265/2021 498A,504,506,34 A.BAIL	1 KHUSHBOO DEVI vs THE STATE OF BIHAR	RAMJI KUMAR	A.G. JAY RAM PRASAD NIRANJAN KUMAR SINGH
906.	CR. MISC./5267/2021 366(A),34 A.BAIL	1 SURESH CHANDRAVANSHI vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G. HARSH SINGH
907.	CR. MISC./5268/2021 272,273 A.BAIL	1 LALBABU RAI vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
908.	CR. MISC./5269/2021 30(A),37(C) A.BAIL	1 SATENDRA CHAUDHARY @ SATYENDRA KUMAR BHARTI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
909.	CR. MISC./5270/2021 341,323,307,379,5 A.BAIL	1 SANTOSH SHARMA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
910.	CR. MISC./5271/2021 30A A.BAIL	1 SUBODH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.

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911.	CR. MISC./5274/2021 302,201,34 A.BAIL	1 KUMOD DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. ANGAD KUNWAR SURENDRA KUMAR MISHRA AMIT KASHYAP A.M.IZHARUL HAQUE
912.	CR. MISC./5275/2021 30(A) A.BAIL	1 RUPAK PASWAN @ RUPAK KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
913.	CR. MISC./5281/2021 498A,304B,120B,34 A.BAIL	1 DINESH PATEL @ DINESH RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
914.	CR. MISC./5282/2021 448,323,324,307,5 A.BAIL	1 RADHEY KRISHNA SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
915.	CR. MISC./5283/2021 147,148,149,341,3 A.BAIL	1 SADANAND MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
916.	CR. MISC./5285/2021 30A A.BAIL	1 RAMPRAVESH CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
917.	CR. MISC./5286/2021 341,323,504,354B, A.BAIL	1 MD ALI HUSSAIN vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
918.	CR. MISC./5288/2021 341,323,504,506,3 A.BAIL	1 BASHUDEO YADAV @ BASUDEO YADAV @ GOVIND YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
919.	CR. MISC./5291/2021 406,420,34 A.BAIL	1 ARUN CHOUDHARY @ ARUN KUMAR CHOUDHARY vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
920.	CR. MISC./5292/2021 304B,201,34 A.BAIL	1 RINKU DEVI vs THE STATE OF BIHAR	MASOOM ALAM ANNU SHREE POOJA SHREE SURAJ NARAIN YADAV	A.G.
921.	CR. MISC./5293/2021 341,323,324,325,3 A.BAIL	1 PHULMANTI DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
922.	CR. MISC./5294/2021 147,148,149,323,3 A.BAIL	1 ASHOK RAVIDAS @ ASHOKH RAVIDAS vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
923.	CR. MISC./5295/2021 394 A.BAIL	1 SANTU KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
924.	CR. MISC./5296/2021 147,148,149,447,3 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
925.	CR. MISC./5298/2021 341,323,307,379,5 A.BAIL	1 SUSHIL KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
926.	CR. MISC./5303/2021 302,34, A.BAIL	1 TABREZ ALAM @ TARBEJ ALAM vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	A.G. JAVED ASLAM DEVIKA RANI
927.	CR. MISC./5304/2021 447,354(B),307 A.BAIL	1 ANIL MISHRA @ ANIL JHA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
928.	CR. MISC./5306/2021 341,323,498A,307, A.BAIL	1 RITESH PANDEY @ RITESH KUMAR vs THE STATE OF BIHAR	ASIF KALIM	A.G.
929.	CR. MISC./5307/2021 395 A.BAIL	1 KAMAL KISHOR @ MANGALAM vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
930.	CR. MISC./5308/2021 341,323,498A,406, A.BAIL	1 SHASHI RAM @ SHASHI KUMAR RAM vs STATE OF BIHAR	NISHANT KUMAR	A.G. RAMCHANDRA SINGH JITENDRA KUMAR SINGH
931.	CR. MISC./5309/2021 272,273,34 A.BAIL	1 RAVISH SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND DIWAKAR PRASAD KARN	A.G.
932.	CR. MISC./5311/2021 341,323,307,504,3 A.BAIL	1 SHAILESH KUMAR PODDAR @ SHAILESH PODDAR vs THE STATE OF BIHAR	SURYA NARAYAN SAH	A.G.
933.	CR. MISC./5312/2021 147,148,149,341,3 A.BAIL	1 LALBABU PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. ASHOK KUMAR PANDEY
934.	CR. MISC./5314/2021 272,273,308,420,3 A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G.

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935.	CR. MISC./5315/2021 193,420,468,471, A.BAIL	1	CHANDRA BHUSHAN SINGH @ CHANDRA BHUSHAN SHARMA vs THE STATE OF BIHAR	YASH SINGH TEJ PRATAP SINGH	A.G.
936.	CR. MISC./5317/2021 341,323,324,307,5 A.BAIL	1	SONU PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
937.	CR. MISC./5318/2021 147,149,341,323,3 A.BAIL	1	ABDUL RAHMAN vs THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR PRAMOD KUMAR PRASAD	A.G. AJAY KUMAR SINGH
938.	CR. MISC./5319/2021 147,148,149,341,3 A.BAIL	1	TARKESHWAR SINGH @ TARA SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
939.	CR. MISC./5320/2021 anticipatory bail A.BAIL	1	RITIK KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G. ARJUN PRASAD
940.	CR. MISC./5322/2021 147,148,149,323,3 A.BAIL	1	SANJAY DAS @ SANJAY RAVIDAS vs THE STATE OF BIHAR	MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G.
941.	CR. MISC./5323/2021 147,148,149,341,3 A.BAIL	1	LALLAN RAI vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
942.	CR. MISC./5325/2021 498(A),341,323,50 A.BAIL	1	NASIM AKHTAR @ NASIM AKHTAR ANSARI vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G. SANJAY KUMAR SINGH
943.	CR. MISC./5329/2021 anticipatory bail A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
944.	CR. MISC./5332/2021 323,366,376,468,1 A.BAIL	1	SUMENDRA SHARMA vs THE STATE OF BIHAR	PARAS NATH	A.G.
945.	CR. MISC./5333/2021 304B,120B A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
946.	CR. MISC./5334/2021 363,365,376(D)(A) A.BAIL	1	MD. AFZAL vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
947.	CR. MISC./5335/2021 323,379,504,498(A A.BAIL	1	JAYRAM MANDAL vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
948.	CR. MISC./5338/2021 498(A),326,34 A.BAIL	1	DEVENDRA SHARMA @ DHIRENDRA SHARMA vs THE STATE OF BIHAR	AJEET SINGH	A.G.
949.	CR. MISC./6239/2021 false implication A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. UPENDRA KUMAR CHAUBEY
950.	CR. MISC./6242/2021 30,A A.BAIL	1	SANTOSH KUMAR YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	ROSHAN KUMAR MISHRA KRISHNA KUMAR	A.G.
951.	CR. MISC./6246/2021 13(1)(B) A.BAIL	1	SANJAY KUMAR vs CENTRAL BUREAU OF INVESTIGATION, THROUGH A.C.B., PATNA.	AMRESH KUMAR SINHA	A.G.
952.	CR. MISC./6248/2021 341,323,307,504,5 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
953.	CR. MISC./6249/2021 aanticipatory bai A.BAIL	1	BINOD UPADHYAY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
954.	CR. MISC./6255/2021 30-A A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
955.	CR. MISC./6256/2021 341,323,324,307,3 A.BAIL	1	JITENDER YADAV @ MUKURDHAAN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
956.	CR. MISC./6260/2021 498A A.BAIL	1	RAM VILASH YADAV @ RAM BILASH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
957.	CR. MISC./6261/2021 379,411, A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
958.	CR. MISC./6264/2021 420,379,411, A.BAIL	1	SATYENDRA KUMAR @ SATYENDRA RAY vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
959.	CR. MISC./6265/2021 30A A.BAIL	1	RANJIT RAM @ RANA vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
960.	CR. MISC./6266/2021 304-B,201,34 A.BAIL	1	KAMTA SINGH vs THE STATE OF BIHAR	VINOD KUMAR	A.G. SHAILESH KUMAR
961.	CR. MISC./6269/2021 30-A A.BAIL	1	RAMBALI MANJHI @ RAJBALI MANJHI vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.

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962.	CR. MISC./6271/2021 392 A.BAIL	1 RAVI KUMAR @ RAJESH KUMAR @ RAJESH BHADANI vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
963.	CR. MISC./6274/2021 Anticipatory bail A.BAIL	1 NUNU KUMAR @ NUNU KUMAR RAY vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
964.	CR. MISC./6276/2021 147,148,149,341,3 A.BAIL	1 KHEMNI DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
965.	CR. MISC./6281/2021 363,366A,504,34 A.BAIL	1 KHUSBOO DEVI AND OTHERS vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
966.	CR. MISC./6283/2021 bail A.BAIL	1 ISRAIL vs THE STATE OF BIHAR	SHABBIR AHMAD	A.G. AJIT KUMAR SINGH
967.	CR. MISC./6289/2021 366(A),376,34 A.BAIL	1 RAMESH KUMAR SAH vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	A.G.
968.	CR. MISC./6291/2021 448,341,323,308,3 A.BAIL	1 RAKESH CHOUDHARY vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ (5681)	A.G.
969.	CR. MISC./6292/2021 147,149,323,307,4 A.BAIL	1 CHITRANJAN PASWAN @ JHOPARI PASWAN vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
970.	CR. MISC./6293/2021 147,148,149,341,3 A.BAIL	1 NEERAJ PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
971.	CR. MISC./6294/2021 anticipatory bail A.BAIL	1 KARAMVEER KUMAR vs THE STATE OF BIHAR	LALAN KUMAR BRIJ BIHARI TIWARY	A.G.
972.	CR. MISC./6300/2021 341,323,324,307,5 A.BAIL	1 SHAMSHER ALI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. MANOJ KUMAR
973.	CR. MISC./6302/2021 30,30(a) A.BAIL	1 SANTOSH CHAUDHARY ALIAS SANTOSH KUMAR CHAUDHARY vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
974.	CR. MISC./6303/2021 147,385,504 A.BAIL	1 BIRBAL KUMAR SAH @ BIRBAL KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA UMESH KUMAR SHARMA	A.G.
975.	CR. MISC./6304/2021 30A A.BAIL	1 AWADHESH KUMAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
976.	CR. MISC./6305/2021 498A,341,323,307, A.BAIL	1 ABDUL RAHIM @ ABDUR RAHIM vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
977.	CR. MISC./6306/2021 414 A.BAIL	1 BILTU MAHTO @ BILTU KUMAR @ BILTU KUMAR MAHTO vs THE STATE OF BIHAR	ANIL KUMAR SANJAY KUMAR	A.G.
978.	CR. MISC./6307/2021 30-A A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD ARCHANA KUMARI	A.G.
979.	CR. MISC./6314/2021 30(a),38,40(i) A.BAIL	1 SANJAY KUMAR @ SANJAY RAY vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G.
980.	CR. MISC./6315/2021 147,148,149,341,3 A.BAIL	1 VISHAL KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
981.	CR. MISC./6322/2021 341,323,324,326,5 A.BAIL	1 BIPIN MAHTO vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
982.	CR. MISC./6323/2021 30(a) A.BAIL	1 DADAN DAS vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
983.	CR. MISC./6326/2021 413,414,34 A.BAIL	1 MANSUB KHAN vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
984.	CR. MISC./6327/2021 147,341,323,342,3 A.BAIL	1 MITHLESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
985.	CR. MISC./6329/2021 304,34 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH RIZWANUL JAMA KHAN	A.G.
986.	CR. MISC./6334/2021 341,323,307,504,3 A.BAIL	1 PUTUL KUMAR @ PUTUL MANDAL @ PUTUL KUMAR MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
987.	CR. MISC./6336/2021 37B,C A.BAIL	1 KAMAL KUMAR @ KAMAL KAPAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G.
988.	CR. MISC./6337/2021 341,323,504,506,3 A.BAIL	1 GOPAL YADAV vs THE STATE OF BIHAR	LILAWATI SINGH	A.G.
989.	CR. MISC./6339/2021 341,323,325,354,3 A.BAIL	1 PRABHUNATH RAM vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.

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990.	CR. MISC./6341/2021 341,342,323,498A, A.BAIL	1	MITHUN CHAUHAN @ MITHUN CHOUHAN vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
991.	CR. MISC./6346/2021 147,149,341,323,3 A.BAIL	1	MUNNA PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
992.	CR. MISC./6348/2021 341,307,34 A.BAIL	1	NANDKISHORE SINGH @ NAND KISHORE SINGH vs THE STATE OF BIHAR	RAJAT KUMAR TIWARY DEEPIKA SHARMA	A.G. RAJ KUMAR RANJAN KUMAR SHARMA
993.	CR. MISC./6349/2021 498A,365,34 A.BAIL	1	BABLU CHOUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
994.	CR. MISC./6351/2021 414,34 A.BAIL	1	NARESH RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
995.	CR. MISC./6352/2021 363,366(A),34 A.BAIL	1	ANIL PASWAN @ ANIL KUMAR PASWAN vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
996.	CR. MISC./6354/2021 147,148,149,341,3 A.BAIL	1	BHUPENDRA KUMAR SINGH @ BHUPENDRA SINGH vs THE STATE OF BIHAR	NILESH SINHA RAJESH KR. SINGH	A.G. VISHAL SAURABH SUJIT KUMAR SINHA
997.	CR. MISC./6356/2021 anticipatory bail A.BAIL	1	LAHSUN @ OM VISHNU vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
998.	CR. MISC./6357/2021 147,148,149,341,3 A.BAIL	1	VIRENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
999.	CR. MISC./6358/2021 323,341,326,307,3 A.BAIL	1	PARMESHWAR PD. SAH @ PARMESHWAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
1000.	CR. MISC./6359/2021 272,273,34 A.BAIL	1	RAMDIP SAHNI vs THE STATE OF BIHAR	PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA	A.G.
1001.	CR. MISC./6361/2021 498(A),494 A.BAIL	1	BIJAY YADAV vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1002.	CR. MISC./6366/2021 323,341,379,498A, A.BAIL	1	MOHAMMAD MAHFUZ ANASARI @ MOHAMMAD MAHFUZ ALAM vs THE STATE OF BIHAR	SHIVNANDAN BHARTI POOJA KUMARI	A.G.
1003.	CR. MISC./6367/2021 302,201,34 A.BAIL	1	ISHMOHAMMAD MIAN @ ISHMOHAMMAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1004.	CR. MISC./6368/2021 30A A.BAIL	1	DILKHUSH KUMAR @ RAJEEV RANJAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1005.	CR. MISC./6371/2021 147,323,307,325 A.BAIL	1	NARESH YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
1006.	CR. MISC./6372/2021 147,149,341,323,3 A.BAIL	1	JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1007.	CR. MISC./6373/2021 341,323,354,376,5 A.BAIL	1	BADRE ALAM vs THE STATE OF BIHAR	MITHILESH KR. ARYA MD. JAUHAR ALI RAJEEV KUMAR	A.G.
1008.	CR. MISC./6376/2021 376,420,504,506 A.BAIL	1	SANDEEP KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. AJAY KUMAR TIWARI
1009.	CR. MISC./6377/2021 341,323,307,504,3 A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	A.G.
1010.	CR. MISC./6378/2021 30A A.BAIL	1	PRAMOD KUMAR MEHTA @ PRAMOD MEHTA vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
1011.	CR. MISC./6382/2021 302, A.BAIL	1	BISHUNDEO GOSWAMI vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR MITHILESH KUMAR RAJ KRISHAN JHA	A.G.
1012.	CR. MISC./6384/2021 U/S 3,4 DIAN ACT. A.BAIL	1	AFROJ ANSARI @ AFROJ vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1013.	CR. MISC./6386/2021 30A A.BAIL	1	ABHAY KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1014.	CR. MISC./6392/2021 341,323,307,448,5 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
1015.	CR. MISC./6393/2021 414,467,468,471,3 A.BAIL	1	ANKIT KUMAR @ GOLU vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.

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1016. CR. MISC./6395/2021 406,409,420 A.BAIL	1 SHYAM NANDAN SHARMA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
1017. CR. MISC./6396/2021 498A,379,494,34 A.BAIL	1 KRISHNA MOHAN SHARMA vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
1018. CR. MISC./6399/2021 304(B),201,120(B) A.BAIL	1 BABLU RAI @ BABLU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1019. CR. MISC./6400/2021 147,148,149,385,3 A.BAIL	1 NAGENDRA PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. DEVANAND TIWARI AMRESH KUMAR SINHA
1020. CR. MISC./6401/2021 9,50,51 A.BAIL	1 KAUDI YADAV @ KAURI YADAV vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
1021. CR. MISC./6403/2021 147,148,149,341,3 A.BAIL	1 UMA RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1022. CR. MISC./6407/2021 30(a),41 A.BAIL	1 RUDU BHUIYAN @ RUPALAL BHUIYAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1023. CR. MISC./6408/2021 30A,41(I)(II) A.BAIL	1 CHANDAN MAHTO vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
1024. CR. MISC./6409/2021 341,302,34 A.BAIL	1 NAVIN KUMAR @ NAVIN THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR SADA NAND ROY	A.G. ARVIND KUMAR
1025. CR. MISC./6412/2021 363,366A,34 A.BAIL	1 NARENDRA RAM @ BHOLA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1026. CR. MISC./6417/2021 399,402,412,34 A.BAIL	1 NEERAJ PATEL vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
1027. CR. MISC./6419/2021 438 cr.p.c A.BAIL	1 VIDEO YADAV vs THE STATE OF BIHAR	AMAR PRAKASH	A.G. BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR
1028. CR. MISC./6421/2021 341,342,323,307,3 A.BAIL	1 PRABHAT KUMAR VERMA @ MUKESH KUMAR vs THE STATE OF BIHAR	SHAMBHU NATH JHA	A.G.
1029. CR. MISC./6422/2021 Anticipatory bail A.BAIL	1 GOPAL SINGH ALIAS GOPAL PRASAD vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1030. CR. MISC./6428/2021 376(D) A.BAIL	1 NITESH KUMAR @ BELA vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY RAM BABU RAI	A.G.
1031. CR. MISC./6429/2021 Anticipatory bail A.BAIL	1 RAM NARESH MISHRA @ NARESH MISHRA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1032. CR. MISC./6431/2021 376(iii),363,420, A.BAIL	1 ASHOK KUMAR @ ASHOK CHAUHAN vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1033. CR. MISC./6432/2021 414 A.BAIL	1 JABIR MIYAN @ GUDDI MIYAN @ GUDDU MIYAN vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
1034. CR. MISC./6433/2021 409,420 A.BAIL	1 AVINASH KUMAR vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	A.G.
1035. CR. MISC./6435/2021 304(B),34 A.BAIL	1 AMIT KUMAR JHA vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
1036. CR. MISC./6442/2021 30(A) A.BAIL	1 RAJESH KUMAR PASWAN vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	A.G.
1037. CR. MISC./6445/2021 30(a) A.BAIL	1 VIJAY SAHNI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1038. CR. MISC./6446/2021 342,323,386,379,5 A.BAIL	1 SHIV CHANDRA SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1039. CR. MISC./6448/2021 341,342,323,324,3 A.BAIL	1 BHUSHAN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1040. CR. MISC./6450/2021 498(A),304(B),34 A.BAIL	1 SHANTI DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1041. CR. MISC./6454/2021 30A A.BAIL	1 SHYAM BIHARI PASWAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G.

1042. CR. MISC./6455/2021 a bail A.BAIL	1	TEJPRATAP @ TEJPRATAP SINGH vs THE STATE OF BIHAR	UDAY NARAYAN SINGH	A.G.
1043. CR. MISC./6456/2021 302,201,34, A.BAIL	1	DINESH SAHNI vs THE STATE OF BIHAR	ANJANI KUMAR SINHA	A.G.
1044. CR. MISC./6457/2021 447,448,341,323,3 A.BAIL	1	MANAGER SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1045. CR. MISC./6460/2021 anticipatory bail A.BAIL	1	SANJEEP KUMAR SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH AMARENDRA KUMAR	A.G.
1046. CR. MISC./6462/2021 341,342,323,324,3 A.BAIL	1	BINOD KUMAR SINGH vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1047. CR. MISC./6463/2021 302,34 A.BAIL	1	NIVAS KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. SHEO KUMAR PRASAD
1048. CR. MISC./6464/2021 147,148,149,341,3 A.BAIL	1	JANAKI THAKUR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1049. CR. MISC./7402/2021 420,379,411 A.BAIL	1	ALOK KUMAR SINGH @ ALOK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
1050. CR. MISC./7406/2021 3,4 A.BAIL	1	MD. IMTEYAZ HUSSAIN vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	A.G. KAMLA KANT PANDEY DEEPTI PANDEY
1051. CR. MISC./7410/2021 302,34 A.BAIL	1	RAHUL KUMAR @ BITTU @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	RANANJAY KUMAR CHHATESHWARI KUMARI KUMAR BINODE BARIAR	A.G. SUMIT KUMAR RAJESH KUMAR SINGH
1052. CR. MISC./7412/2021 30(a) A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1053. CR. MISC./7414/2021 341,323,307,379,5 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1054. CR. MISC./7422/2021 341,323,308,504,3 A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH AMIT KUMAR	A.G.
1055. CR. MISC./7430/2021 272,273,414 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
1056. CR. MISC./7433/2021 30(a),56(c) A.BAIL	1	SONU KUMAR @ SONU CHAUDHARY @ BHIM CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1057. CR. MISC./7440/2021 30(a) A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	DHRAMVEER SAURAV ANAND	A.G.
1058. CR. MISC./7443/2021 323,498(A),34 A.BAIL	1	NAGESHWAR PARIT vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1059. CR. MISC./7445/2021 188,272,34 A.BAIL	1	HIMANSHU vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1060. CR. MISC./7450/2021 342,114,302,504,3 A.BAIL	1	DEEPAK PRASAD @ DEEPAK KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1061. CR. MISC./7452/2021 ANTICIPATORY BAIL A.BAIL	1	SARVESH KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
1062. CR. MISC./7455/2021 341,323,325,307,5 A.BAIL	1	ABDHESH KUMAR @ TARPAN vs THE STATE OF BIHAR	MURLI DHAR MANOJ KUMAR ARJUN PRASAD	A.G.
1063. CR. MISC./7459/2021 406,420 A.BAIL	1	KISHORI SAHNI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND DIWAKAR PRASAD KARN	A.G.
1064. CR. MISC./7463/2021 30(a),37(c) A.BAIL	1	RAJENDRA PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1065. CR. MISC./7466/2021 448,504,506 A.BAIL	1	MD. SHAMSHAD vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1066. CR. MISC./7485/2021 147,341,323,307,4 A.BAIL	1	ATUL CHOUDHARY @ ATUL KRISHNA vs THE STATE OF BIHAR	SHYAMA NAND THAKUR	A.G.

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1067. CR. MISC./7490/2021 37(b),37(d) A.BAIL	1 SARITA DEVI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1068. CR. MISC./7491/2021 323,341,498(A),50 A.BAIL	1 IMTEYAZ AZAM @ MD. IMTIYAZ AZAM vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G. MD. NAJMUL HODDA
1069. CR. MISC./7492/2021 147,148,149,341,3 A.BAIL	1 CHANDAN SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1070. CR. MISC./7493/2021 304(B),34 A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
1071. CR. MISC./7494/2021 409,420 A.BAIL	1 ARUN KUMAR SINHA vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
1072. CR. MISC./7495/2021 420 A.BAIL	1 SARITA KUMARI vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
1073. CR. MISC./7497/2021 498(A),34 A.BAIL	1 SERAZUL MIAN vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
1074. CR. MISC./7499/2021 272,273, A.BAIL	1 BHULLA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1075. CR. MISC./7501/2021 147,148,149,323,3 A.BAIL	1 KUSH KUMAR SINGH @ KUSH SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
1076. CR. MISC./7502/2021 30(a) A.BAIL	1 UMESH SINGH vs THE STATE OF BIHAR	LOKESH SHASHANK SHEKHAR SINHA KRISHNA KUMAR TIWARY	A.G.
1077. CR. MISC./7503/2021 147,341,323,307,5 A.BAIL	1 SANTOSH YADAV @ SHIV KISHORE YADAV vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR	A.G.
1078. CR. MISC./7505/2021 447,341,323,324,3 A.BAIL	1 BAJRANG LAL BANAITA vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
1079. CR. MISC./7508/2021 341,323,324,307,3 A.BAIL	1 BIJENDRA RAI @ BIJENDRA KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KARTIKA SAKSHI	A.G.
1080. CR. MISC./7512/2021 anticipatory bail A.BAIL	1 LALCHAND YADAV vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
1081. CR. MISC./7513/2021 272,272, A.BAIL	1 ALANKAR @ ALANKAR TIWARY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1082. CR. MISC./7515/2021 406,420,467,468,4 A.BAIL	1 SUMIT KUMAR SINGH @ TINKU vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR DIPAK KUMAR	A.G.
1083. CR. MISC./7519/2021 406,420,34 A.BAIL	1 RAJ MANGAL KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
1084. CR. MISC./7520/2021 447,147,148,149,3 A.BAIL	1 AASHO DEVI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV	A.G.
1085. CR. MISC./7522/2021 467,468,420,406,3 A.BAIL	1 AMAR KISHOR SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1086. CR. MISC./7525/2021 498A,341,323,504, A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1087. CR. MISC./7528/2021 304B,328,34 A.BAIL	1 ASHISH KUMAR PIYUSH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1088. CR. MISC./7529/2021 147,148,149,341,3 A.BAIL	1 SAMRENDRA KUMAR @ MUNMUN vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1089. CR. MISC./7530/2021 Anticipatory bail A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	AMIT ANAND	A.G.
1090. CR. MISC./7533/2021 147,148,149,302,3 A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. BINOD KUMAR
1091. CR. MISC./7536/2021 147,149,341,323,3 A.BAIL	1 MD. AKBAR SAH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1092. CR. MISC./7537/2021 341,323,307,354,3 A.BAIL	1 SHIVLAL SAHNI vs THE STATE OF BIHAR	DINESH JHA	A.G.
1093. CR. MISC./7542/2021 27 A.BAIL	1 NAGENDRA MISHRA vs THE STATE OF BIHAR	KALIKA NAND JHA	A.G.
1094. CR. MISC./7543/2021 ANTICIPATORY BAIL A.BAIL	1 SATENDER PASWAN @ SATYENDRA PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.



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1095. CR. MISC./7544/2021 304(B),34 A.BAIL	1 SHIVSHANKAR SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. BIMLESH KUMAR PANDEY
1096. CR. MISC./7546/2021 302,201,34 A.BAIL	1 MAINA KUMARI @ MAINA DEVI vs THE STATE OF BIHAR	VIKASH KUMAR 'V.KUMAR' AMARENDRA KUMAR MISHRA	A.G.
1097. CR. MISC./7547/2021 498(A) A.BAIL	1 MD. SAFATULLAH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1098. CR. MISC./7550/2021 30C A.BAIL	1 SANJAY PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1099. CR. MISC./7551/2021 341,323,324,307,3 A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1100. CR. MISC./7553/2021 147,148,149,323,3 A.BAIL	1 GANESH YADAV @ GANESH KUMAR vs THE STATE OF BIHAR	MD. JUBAIR ANSARI SITARAM PRASAD	A.G.
1101. CR. MISC./7554/2021 498(A),341,323,14 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1102. CR. MISC./7555/2021 ANTICIPATORY BAIL A.BAIL	1 KAMLAWATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1103. CR. MISC./7556/2021 379,420 A.BAIL	1 SONU KUMAR CHOUDHARY vs THE STATE OF BIHAR	AMARENDRA KUMAR	A.G.
1104. CR. MISC./7557/2021 341,324,323,307,5 A.BAIL	1 PRADEEP SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1105. CR. MISC./7558/2021 30A,41-1 A.BAIL	1 RAJU SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1106. CR. MISC./7560/2021 341,323,307,379,3 A.BAIL	1 ANAND PRAKASH vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
1107. CR. MISC./7561/2021 30(a) A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1108. CR. MISC./7562/2021 341,323,325,307,5 A.BAIL	1 SAMIRUDDIN @ SAMEER vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
1109. CR. MISC./7563/2021 147,149,341,323,3 A.BAIL	1 MD RASHID KHAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SUDHIR KUMAR SINHA
1110. CR. MISC./7564/2021 420,467,468,471,1 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
1111. CR. MISC./7567/2021 30A A.BAIL	1 KISHORI MAHATO @ KISHOR MAH TO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1112. CR. MISC./7570/2021 341,323,354,307,3 A.BAIL	1 RADHE CHAUHAN vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1113. CR. MISC./7571/2021 30A A.BAIL	1 ASHOK RAI @ ASHOK KUMAR YADAV vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
1114. CR. MISC./7574/2021 147,148,149,323,3 A.BAIL	1 LAKSHMAN RAJBANSHI @ LAKSHMAN MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
1115. CR. MISC./7576/2021 anticipatory bail A.BAIL	1 BINDA RAI vs THE STATE OF BIHAR	ASIF KALIM	A.G.
1116. CR. MISC./7578/2021 341,342,323,504,3 A.BAIL	1 DIGVIJAY NARAYAN vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY UDBHAV VAISHNAVI SINGH	A.G. ANISH KUMAR
1117. CR. MISC./7579/2021 467,468,471,420,3 A.BAIL	1 PRAMOD JHA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
1118. CR. MISC./7585/2021 272,273, A.BAIL	1 DAINI MAHTO @ GANESH MAHTO vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1119. CR. MISC./7586/2021 302,201,498(A),34 A.BAIL	1 UPENDRA CHOUHAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1120. CR. MISC./7588/2021 341,323,307,379,4 A.BAIL	1 MURARI SINGH @ KRISHNA MURARI SINGH @ KRISHNA MURARI KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
1121. CR. MISC./7590/2021 302,201,34 A.BAIL	1 MD IMTIYAZ ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.

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1122. CR. MISC./7591/2021 A bail A.BAIL	1 CHITRA SINGH vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
1123. CR. MISC./7592/2021 379,34 A.BAIL	1 SANJAY MAHTO @ SANJAY KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1124. CR. MISC./7594/2021 30(a) A.BAIL	1 RAJNISH KUMAR SINGH ALIAS RAJNISH KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G.
1125. CR. MISC./7595/2021 304(B),120(B),201 A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	GYANENDRA KUMAR SINGH	A.G.
1126. CR. MISC./7596/2021 341,323,324,307,3 A.BAIL	1 SANJAY SAHANI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
1127. CR. MISC./7597/2021 354C,499,504, A.BAIL	1 PRADEEP KUMAR GUPTA @ PRADEEP GUPTA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.
1128. CR. MISC./7599/2021 461,379,34 A.BAIL	1 BADSHAH PASWAN vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR Y. MADHAVI	A.G.
1129. CR. MISC./7600/2021 30A A.BAIL	1 SUMAN KUMAR JHA vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.
1130. CR. MISC./7602/2021 498(A) A.BAIL	1 DHANESHWAR PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1131. CR. MISC./7603/2021 147,148,149,341,3 A.BAIL	1 BIRENDRA PASWAN vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
1132. CR. MISC./7604/2021 ANTICIPATORY BAIL A.BAIL	1 SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
1133. CR. MISC./7605/2021 a bail A.BAIL	1 AMRESH RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1134. CR. MISC./7606/2021 30,30(a) A.BAIL	1 BIRENDRA RAI vs THE STATE OF BIHAR	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
1135. CR. MISC./7615/2021 498(A),406,34 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. NISHANT KUMAR JHA
1136. CR. MISC./7616/2021 498-A, A.BAIL	1 CHANDAN KUMAR @ CHANDAN CHAUDHARY vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	A.G.
1137. CR. MISC./7620/2021 anticipatory bail A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
1138. CR. MISC./7621/2021 272,273,34 A.BAIL	1 RAHUL KUMAR SINGH @ BHUTANI SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1139. CR. MISC./7622/2021 147,148,149,341,3 A.BAIL	1 RANJEET MANDAL @ RANJEET KUMAR MANDAL vs THE STATE OF BIHAR	KRISHNA KUMAR	A.G.
1140. CR. MISC./7628/2021 341,307,34, A.BAIL	1 PRAVIN KUMAR RANJAN @ VIVEKA CHAURASIA vs THE STATE OF BIHAR	RAJU PRASAD JAGDISH PRASAD	A.G.
1141. CR. MISC./7632/2021 363,366(A),34 A.BAIL	1 MD. KAIF ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1142. CR. MISC./7633/2021 414,34, A.BAIL	1 PAPPU KUMAR @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1143. CR. MISC./7634/2021 302,120B,34 A.BAIL	1 JAISHRI CHAUHAN @ JAYSHREE CHAUHAN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1144. CR. MISC./7635/2021 341,323,307,504,5 A.BAIL	1 ANKUR KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1145. CR. MISC./7637/2021 30(A),37(B)(C) A.BAIL	1 RAMADHAR RAI @ RAMADHAR RAY vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1146. CR. MISC./7638/2021 420,406,34 A.BAIL	1 MD. ASIF vs THE STATE OF BIHAR	ASHUTOSH SINGH VIDHAN CHANDRA PATHAK	A.G.

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1147. CR. MISC./7640/2021 147,148,149,341,3 A.BAIL	1 MD GYASH @ MD GYASUDDIN vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1148. CR. MISC./7642/2021 147,323,324,307,5 A.BAIL	1 LALAN BIHARI KESHRI @ LAL BAHADUR KESHRI vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G. MAHESHWAR PRASAD
1149. CR. MISC./8608/2021 498A A.BAIL	1 RAJKUMAR MANJHI @ RAJKUMAR DHANGAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1150. CR. MISC./8609/2021 30(a) A.BAIL	1 VIKRAM KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH	A.G.
1151. CR. MISC./8613/2021 307,323,324,341,3 A.BAIL	1 VIKASH KUMAR @ VIKASH KUMAR RAY vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1152. CR. MISC./8615/2021 341,323,379,354,3 A.BAIL	1 CHHATTHU PASWAN @ CHHATTHU RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
1153. CR. MISC./8616/2021 498A,504,342,34 A.BAIL	1 PRAVIN PRATAP SINGH vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	A.G. RAM BINOD SINGH
1154. CR. MISC./8618/2021 467,468,471,406,4 A.BAIL	1 TRIBHUWAN PRASAD vs THE STATE OF BIHAR	ASIF KALIM	A.G.
1155. CR. MISC./8619/2021 341,323,376,511,3 A.BAIL	1 RANJEET RAM @ RANJEET KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR	A.G.
1156. CR. MISC./8622/2021 188,353, A.BAIL	1 DHARMENDRA SHARMA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA ASHOK KUMAR PRAGATI ANAND	A.G.
1157. CR. MISC./8623/2021 406,409,420,34 A.BAIL	1 YOGENDRA YADAV vs THE STATE OF BIHAR	YOGENDRA TIWARI MILIND KUMAR MISHRA GOVERDHAN TIWARI	A.G.
1158. CR. MISC./8626/2021 420,467,468,272,2 A.BAIL	1 CHHOTU RAI @ CHOTU RAI vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
1159. CR. MISC./8627/2021 364A,34 A.BAIL	1 DHIRENDRA KUMAR @ DEERENDRA KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
1160. CR. MISC./8630/2021 147,149,341,323,3 A.BAIL	1 RAVI PRAKASH RANJAN RAI @ RAVI PRAKASH RANJAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1161. CR. MISC./8631/2021 143,152,188,353,3 A.BAIL	1 AZAD HUSSAIN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1162. CR. MISC./8632/2021 406,420,467,468,4 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	ANUJ DILBAR KRISHNA	A.G.
1163. CR. MISC./8634/2021 30A A.BAIL	1 VIRAT KUMAR vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G.
1164. CR. MISC./8637/2021 498(A),323,504, A.BAIL	1 BAUDHU YADAV vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G.
1165. CR. MISC./8638/2021 147,148,149,341,3 A.BAIL	1 MD. MAJID SHAH vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1166. CR. MISC./8639/2021 341,323,307,34 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD RAGHAW KUMAR	A.G.
1167. CR. MISC./8640/2021 cr misc A.BAIL	1 MUKTI RAUT vs THE STATE OF BIHAR	ASHOK KUMAR GARG ARUN KR SINGH NO.3	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1168. CR. MISC./8642/2021 302,120B A.BAIL	1 MAHESH RAM vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	A.G.
1169. CR. MISC./8643/2021 304(B),34 A.BAIL	1 RABITA DEVI vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G. AJAY KUMAR SHARMA

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1170. CR. MISC./8644/2021 anticipatory bail A.BAIL	1 HORIL YADAV @ JILIWE YADAV vs THE STATE OF BIHAR	UJJAWAL KUMAR SINGH JITENDRA NARAIN SINHA	A.G.
1171. CR. MISC./8647/2021 147,148,149,341,3 A.BAIL	1 CHINTA DEVI vs THE STATE OF BIHAR,	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. DHANESHWAR PRASAD GUPTA
1172. CR. MISC./8650/2021 420,467,471,120(B A.BAIL	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G.
1173. CR. MISC./8653/2021 394 A.BAIL	1 RANJAN KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
1174. CR. MISC./8656/2021 30(a) A.BAIL	1 MUKESH YADAV @ MUKESH KUMAR YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1175. CR. MISC./8657/2021 364,34 A.BAIL	1 BABULAL YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1176. CR. MISC./8659/2021 147,148,149,341,3 A.BAIL	1 JITENDRA DASH vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
1177. CR. MISC./8661/2021 30(a) A.BAIL	1 RAJESHWAR RAY vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1178. CR. MISC./8663/2021 302,323,34 A.BAIL	1 BIBHA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1179. CR. MISC./8664/2021 a. bail A.BAIL	1 ARUN KUVAR @ ARUN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. SUNEIL KUMAR THAKUR
1180. CR. MISC./8665/2021 30A,41-1 A.BAIL	1 SUNIL SAH vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1181. CR. MISC./8666/2021 341,323,376,406,3 A.BAIL	1 AZAD ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
1182. CR. MISC./8668/2021 392,395,412 A.BAIL	1 RAM PRAVESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
1183. CR. MISC./8669/2021 30(a) A.BAIL	1 NATHUNI SAH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1184. CR. MISC./8670/2021 272,273,34 A.BAIL	1 AJAY SAHANI @ AJAY KUMAR SAHANI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1185. CR. MISC./8673/2021 436,453,504,506,3 A.BAIL	1 RAMCHANDRA YADAV vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA	A.G.
1186. CR. MISC./8674/2021 30(a) A.BAIL	1 SANTOSH RAI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1187. CR. MISC./8676/2021 30(A),41 A.BAIL	1 MANISH RAI @ MANISH YADAV vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1188. CR. MISC./8679/2021 147,148,149,341,3 A.BAIL	1 MD KADIR @ KADIR ALAM vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
1189. CR. MISC./8682/2021 ANTICIPATORY BAIL A.BAIL	1 RINA KUMARI @ RINA SONI vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY NAGENDRA UPADHYAY BHASKAR SHANKAR MITHILESH KUMAR SINGH MEENA SINGH	A.G. RAGHUNANDAN KUMAR SINGH RIYA SINGH
1190. CR. MISC./8684/2021 379,411,269,270,2 A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
1191. CR. MISC./8686/2021 304(B),34 A.BAIL	1 MANTU RAI vs THE STATE OF BIHAR	SUDAMA KUMAR	A.G.
1192. CR. MISC./8687/2021 302,120-B A.BAIL	1 PRAMOD KUMAR vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR	A.G.
1193. CR. MISC./8688/2021 302,34 A.BAIL	1 GAUTAM YADAV vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
1194. CR. MISC./8689/2021 376 A.BAIL	1 ANAND KUMAR JHA vs THE STATE OF BIHAR	KRIPA NAND JHA	A.G.
1195. CR. MISC./8691/2021 341,323,307,379,5 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G.
1196. CR. MISC./8693/2021 341,323,354(B),50 A.BAIL	1 ROSHAN JHA @ KAILASH JHA vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.

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1197. CR. MISC./8695/2021 147,149,342,323,3 A.BAIL	1 MAHFOOZ @ MAHFOOZ ALAM @ MAFOOZ vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1198. CR. MISC./8697/2021 anticipatory bail A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1199. CR. MISC./8699/2021 341,323,448,354B, A.BAIL	1 HARENDRA SINGH vs THE STATE OF BIHAR	ANSUL ANUJ KUMAR RAKESH KUMAR	A.G.
1200. CR. MISC./8700/2021 147,149,341,323,3 A.BAIL	1 SANJEEV KUMAR @ PUTTU SINGH@ SANJEEV SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1201. CR. MISC./8702/2021 anticipatory bail A.BAIL	1 KAMAR ALI @ MD. KAMAR ALAM vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G. RAJAT KUMAR TIWARY DEEPIKA SHARMA
1202. CR. MISC./8704/2021 153,153A,147,149, A.BAIL	1 DANISH KHAN vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1203. CR. MISC./8706/2021 341,323,379,504,5 A.BAIL	1 DINDAYAL CHAURASIYA vs THE STATE OF BIHAR	DHRAMVEER	A.G.
1204. CR. MISC./8708/2021 30A A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1205. CR. MISC./8711/2021 147,148,149,341,3 A.BAIL	1 AJAY KUMAR @ MANJAY KUMAR PASWAN @ AJAY PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1206. CR. MISC./8712/2021 341,323,307,328,3 A.BAIL	1 SIPEN KUMAR @ PALTU YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1207. CR. MISC./8719/2021 341,323,498(A),50 A.BAIL	1 JIVACHH PANDIT vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G. KAMAL KISHORE SINGH ANIL KUMAR
1208. CR. MISC./8722/2021 414,34 A.BAIL	1 PAPPU KUMAR ALIAS PAPPU PRASAD vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
1209. CR. MISC./8725/2021 341,323,447,384,3 A.BAIL	1 LAXMAN vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	MADHURA NAND JHA
1210. CR. MISC./8726/2021 147,148,149,323,3 A.BAIL	1 RAJDEO SINGH vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
1211. CR. MISC./8727/2021 341,323,324,448,3 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	A.G.
1212. CR. MISC./8731/2021 341,323,504,307,3 A.BAIL	1 BALAK @ RAMBALAK CHAUHAN vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
1213. CR. MISC./8734/2021 25(1-b)a,26,27,35 A.BAIL	1 RAMPRAVESH KUMAR @ RAMPRAVESH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR JITENDRA KUMAR	SATYA NAND SHUKLA
1214. CR. MISC./8736/2021 302,120(B),34 A.BAIL	1 MOTI LAL YADAV @ MOTI LAL RAI vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH DHANANJAY KUMAR	A.G.
1215. CR. MISC./8737/2021 147,148,149,323,5 A.BAIL	1 MANI YADAV vs THE STATE OF BIHAR	ONKAR KUMAR AMARESH KUMAR SINGH	A.G. INDRAJIT KUMAR
1216. CR. MISC./8744/2021 341,342,343,323,3 A.BAIL	1 DEEPAK PANDEY @ BUTKURI @ DIPAK KUMAR PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1217. CR. MISC./8745/2021 279,337,338 A.BAIL	1 AKHILESH KUMAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1218. CR. MISC./8746/2021 341,323,354(B),49 A.BAIL	1 RAMAKANT KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
1219. CR. MISC./8748/2021 FAMILY DISPUTE A.BAIL	1 YOGENDRA MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
1220. CR. MISC./8749/2021 147,341,323,324,3 A.BAIL	1 SANTOSH RAM vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G. RAVINDRA KUMAR SINGH
1221. CR. MISC./8752/2021 Anticipatory bail A.BAIL	1 DINESH RAI @ DINESH KUMAR RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1222. CR. MISC./8754/2021 147,149,307,323,3 A.BAIL	1 UPENDRA RAY vs THE STATE OF BIHAR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	A.G. LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR

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1223. CR. MISC./8757/2021 406 A.BAIL	1 MD. RAHBAR ABDIN ALIAS RAHBAR ABDIN vs THE STATE OF BIHAR	ALOK KUMAR JHA PAWAN KUMAR SINGH	A.G.
1224. CR. MISC./8762/2021 30(a) A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1225. CR. MISC./8765/2021 323,307,379,504,5 A.BAIL	1 SONU SHARMA vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SANTOSH KUMAR PANDEY	A.G.
1226. CR. MISC./8766/2021 30(a),32,41(1) A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
1227. CR. MISC./8768/2021 anticipatory bail A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
1228. CR. MISC./8772/2021 272,273,420,34 A.BAIL	1 KESHAV KUMAR vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	A.G.
1229. CR. MISC./8773/2021 147,148,149,188,2 A.BAIL	1 LALAN YADAV @ LALAN KUMAR YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1230. CR. MISC./8777/2021 30(a) A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1231. CR. MISC./8778/2021 498A,323 A.BAIL	1 AJEET SAO vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1232. CR. MISC./8779/2021 341,323,313,498A, A.BAIL	1 NASURDDIN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MINAKSHI KUMARI	A.G.
1233. CR. MISC./8783/2021 anticipatory bail A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1234. CR. MISC./8788/2021 272,273,465,420 A.BAIL	1 AMARISH KUMAR SINGH vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	A.G.
1235. CR. MISC./8789/2021 304b,34 A.BAIL	1 DHARMAWATI DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G.
1236. CR. MISC./8792/2021 341,323,325,307,3 A.BAIL	1 SANTOSH PASWAN vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
1237. CR. MISC./8793/2021 363,366,376,34 A.BAIL	1 CHANDAN CHAUHAN vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
1238. CR. MISC./8794/2021 302,304(B),201,34 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1239. CR. MISC./8795/2021 Anticipatory bail A.BAIL	1 SANTOSH RAI @ SANTOSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1240. CR. MISC./8799/2021 409,34 A.BAIL	1 CHINTA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1241. CR. MISC./8803/2021 147,148,149,341,3 A.BAIL	1 MOTO PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1242. CR. MISC./8806/2021 147,148,149,341,3 A.BAIL	1 PAWAN KUMAR DAS @ PAWAN DAS vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1243. CR. MISC./8807/2021 30(A) A.BAIL	1 PRAHLAD KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1244. CR. MISC./8811/2021 anticipatory bail A.BAIL	1 CHUNNU KUMAR vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	A.G.
1245. CR. MISC./8815/2021 302 A.BAIL	1 SARWAR ALAM vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
1246. CR. MISC./8819/2021 385,386 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
1247. CR. MISC./8822/2021 363,365,506 A.BAIL	1 SAMIULLA @ MD. SAMIULLA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. SHAIKENDRA KUMAR SINGH
1248. CR. MISC./8824/2021 376,498A,313,504, A.BAIL	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. BHANU PRATAP SINGH
1249. CR. MISC./9944/2021 341,342,307,323,3 A.BAIL	1 RAMDEO YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.

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1250. CR. MISC./9946/2021 341,323,308,504,3 A.BAIL	1 SILDHAR PODDAR vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G. JAI KISHOR PODDAR
1251. CR. MISC./9949/2021 272,273 A.BAIL	1 PRADIP AGARWAL @ PRADIP KUMAR AGARWAL vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1252. CR. MISC./9951/2021 147,149,341,323,3 A.BAIL	1 HARI NARAYAN PASWAN vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
1253. CR. MISC./9953/2021 anticipatory bail A.BAIL	1 NUNDEO YADAV vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
1254. CR. MISC./9962/2021 uncle of petition A.BAIL	1 KRISHNA TANTI vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1255. CR. MISC./9972/2021 413,414 A.BAIL	1 MD. GULAB @ KASIF QUAMAR @ GULAB vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1256. CR. MISC./9991/2021 341,323,307,509,3 A.BAIL	1 AMRESH KUMAR YADAV @ AMARESH KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
1257. CR. MISC./9992/2021 498A A.BAIL	1 RAJNISH KUMAR vs THE STATE OF BIHAR	AJAY MISHRA	A.G.
1258. CR. MISC./9994/2021 366A,376,323,341, A.BAIL	1 RAJESH SAHNI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1259. CR. MISC./9995/2021 353,504 A.BAIL	1 SURENDRA PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1260. CR. MISC./9998/2021 30A A.BAIL	1 AMAR NATH RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
1261. CR. MISC./10000/2021 147,148,149,341,3 A.BAIL	1 DILNAWAJ @ MD. DILNAWAJ ALAM @ DILNAWAJ MIYA vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
1262. CR. MISC./10002/2021 302,379,34 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	DEEPIKA SHARMA RAJAT KUMAR TIWARY	A.G.
1263. CR. MISC./10005/2021 30(A) A.BAIL	1 SUMAN RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1264. CR. MISC./10010/2021 30(A),30(9),38(I) A.BAIL	1 AKHILESH RAI @ AKHILESH KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1265. CR. MISC./10011/2021 341,323,307,504,5 A.BAIL	1 SANJAY MAHTO @ SAHINDRA MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G.
1266. CR. MISC./10013/2021 341,323,279,338,3 A.BAIL	1 SONU KUMAR @ SONU RAMANI vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1267. CR. MISC./10014/2021 147,148,149,447,3 A.BAIL	1 NARSINGH GOSHWAMI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1268. CR. MISC./10015/2021 147,148,149,341,3 A.BAIL	1 NAVAL RAI @ NAVAL KISHORE RAI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1269. CR. MISC./10019/2021 30,30A A.BAIL	1 SHATRUGHAN SAHANI @ SHATRUDHN SAHANI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN MAN MOHAN MURARI RAJIV KUMAR	A.G.
1270. CR. MISC./10020/2021 Anticipatory bail A.BAIL	1 SAROJ DEVI vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
1271. CR. MISC./10023/2021 498(A),323,341,34 A.BAIL	1 UTTAM KUMAR SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. JYOTI RANJAN JHA
1272. CR. MISC./10024/2021 304(B),120(B),34 A.BAIL	1 ARJUN MANJHI vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	A.G.
1273. CR. MISC./10027/2021 147,148,341,353,3 A.BAIL	1 MANOJ SINGH @ MANOJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
1274. CR. MISC./10030/2021 498(A),341,323,50 A.BAIL	1 SANJAY KUMAR @ SANJAY MAHTO vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1275. CR. MISC./10033/2021 20,22 A.BAIL	1 ABDUL HANNAN vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.

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1276. CR. MISC./10034/2021 302,201,34 A.BAIL	1	PRITEE DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1277. CR. MISC./10036/2021 341,363,511,354,3 A.BAIL	1	HIRA SINGH vs THE STATE OF BIHAR	RAMA KANT SINGH DEEPAK KUMAR	A.G.
1278. CR. MISC./10037/2021 323,341,379,498(A A.BAIL	1	KALLAR SHARMA vs STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1279. CR. MISC./10038/2021 341,323,324,307,3 A.BAIL	1	SADDAM MIYA vs THE STATE OF BIHAR	ANAND KISHORE SINHA BRIJ NANDAD PRASAD	A.G.
1280. CR. MISC./10041/2021 302,34 A.BAIL	1	PUSHPA DEVI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	A.G. RAVINDRA KUMAR RAMANUJ RAJESH ROY
1281. CR. MISC./10045/2021 366A,34 A.BAIL	1	JITENDRA SINGH vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
1282. CR. MISC./10048/2021 147,148,149,427,4 A.BAIL	1	BINOD YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
1283. CR. MISC./10049/2021 147,148,149,341,3 A.BAIL	1	SANJAY CHAUDHARY @ SANJAY CHAUDHARI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1284. CR. MISC./10051/2021 379,411,188,269,2 A.BAIL	1	DHIRENDRA KUMAR vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
1285. CR. MISC./10052/2021 30A,B,C A.BAIL	1	SHYAM SUNDER YADAV vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
1286. CR. MISC./10053/2021 461,379,411 A.BAIL	1	JYOTI PRAKASH vs THE STATE OF BIHAR	SHAILENDRA KUMAR	A.G.
1287. CR. MISC./10056/2021 341,323,324,325,3 A.BAIL	1	MD. NASIM @ NASIM AKHTAR vs THE STATE OF BIHAR	UPENDRA YADAV	A.G. IRSHAD AHMAD KHAN
1288. CR. MISC./10057/2021 147,139,323,427,3 A.BAIL	1	MD. SAJJAD vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1289. CR. MISC./10062/2021 354A,354D,34,376, A.BAIL	1	NAVIN GUPTA@NAVEEN GUPTA vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. PARTH GAURAV
1290. CR. MISC./10063/2021 30(a) A.BAIL	1	CHHOTE CHIUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1291. CR. MISC./10065/2021 307,323,324,34,34 A.BAIL	1	SATTO PASWAN vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
1292. CR. MISC./10066/2021 413,414,401 A.BAIL	1	VISHAL KUMAR @ MONTI @ VISHAL PRATAP vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1293. CR. MISC./10067/2021 307,326,34 A.BAIL	1	SUBHASH CHANDRA THAKUR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1294. CR. MISC./10068/2021 366A A.BAIL	1	MD CHAND @ MD HASIB vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1295. CR. MISC./10074/2021 apprehension of a A.BAIL	1	SUNDESHWAR RAJAK @ SAGAR vs THE STATE OF BIHAR	NITYANAND	A.G.
1296. CR. MISC./10075/2021 307,326,34 A.BAIL	1	MD. SIDDIK @ MD. SIDDIQUEE @ MD. SIDDAK vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1297. CR. MISC./10078/2021 147,148,149,323,3 A.BAIL	1	UMI SINGH @ UMA KANT SINGH vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	A.G.
1298. CR. MISC./10081/2021 135 A.BAIL	1	NARESH YADAV @ NARESH PRASAD vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1299. CR. MISC./10082/2021 304B.201,120B,34 A.BAIL	1	USHA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR MRITUNJAY UPADHYAY	A.G.
1300. CR. MISC./10086/2021 ANTICIPATORY BAIL A.BAIL	1	RAKESH KUMAR @ GABBAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
1301. CR. MISC./10088/2021 304-B,34 A.BAIL	1	UPENDRA YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1302. CR. MISC./10089/2021 Anticipatory bail A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
1303. CR. MISC./10090/2021 341,342,323,302,3 A.BAIL	1	BINOD SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.



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1304. CR. MISC./10091/2021 30A A.BAIL	1 SHAMBHULAL MAHTO @ SHAMBHU MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1305. CR. MISC./10092/2021 341,323,307,427,5 A.BAIL	1 INDRADEO YADAV @ INDRA DEV PRASAD YADAV vs THE STATE OF BIHA	PAWAN KUMAR	A.G.
1306. CR. MISC./10096/2021 457,307,326 A.BAIL	1 KARTIS TANTI @ KARTISH TANTI vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G. BIPIN KUMAR
1307. CR. MISC./10097/2021 302,201,304B,201, A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1308. CR. MISC./10098/2021 341,323,307,504,3 A.BAIL	1 JIMEDAR JADAV @ JAMIDAR YADAV AND OTHERS vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI SHASHANK CHANDRA	A.G.
1309. CR. MISC./10099/2021 201,304B,34 A.BAIL	1 KAUSHLYA DEVI vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
1310. CR. MISC./10100/2021 147,148,149,341,3 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1311. CR. MISC./10101/2021 379,420,34 A.BAIL	1 BAIBHAV KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
1312. CR. MISC./10103/2021 341,328,324,307,3 A.BAIL	1 MUKESH RAVAT @ MUKESH KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA RAM KUMAR SINGH	A.G. AKHILESHWAR KUMAR
1313. CR. MISC./10104/2021 147,148,149,341,3 A.BAIL	1 CHANDRA KISHORE YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA	A.G. SATISH CHANDRA
1314. CR. MISC./10110/2021 147,149,188,341,3 A.BAIL	1 SHYAMANAND PANDIT @ SHYAMNANDAN PANDIT vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1315. CR. MISC./10111/2021 30(a) A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1316. CR. MISC./10113/2021 461,379 A.BAIL	1 PINTU MAHTO vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1317. CR. MISC./10115/2021 30A A.BAIL	1 SANOJ MANJHI vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G.
1318. CR. MISC./10116/2021 302,201,34 A.BAIL	1 VIJAY CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1319. CR. MISC./10117/2021 30(A) A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1320. CR. MISC./10119/2021 147,148,149,341,3 A.BAIL	1 GANESH KUMAR @ GANESH YADAV vs THE STATE OF BIHAR	MD. JUBAIR ANSARI SITA RAM PRASAD	A.G. RAJENDRA PRASAD YADAV SURYA NARAYAN YADAV
1321. CR. MISC./10120/2021 304B,34, A.BAIL	1 NAZRUN PARVEEN @ GULLU vs THE STATE OF BIHAR	MD. MURAD ASHRAF ASHISH KUMAR RANJAN ABU NASAR	A.G.
1322. CR. MISC./10121/2021 anticipatory bail A.BAIL	1 VICKY KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH JYOTSNA RANI MISHRA	A.G.
1323. CR. MISC./10125/2021 272,273,34 A.BAIL	1 SHAILENDRA KUMAR @ SUDAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RANJEET KUMAR SINGH	A.G.
1324. CR. MISC./10128/2021 447,341,323,324,3 A.BAIL	1 UMESH RAI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1325. CR. MISC./10131/2021 anticipatory bail A.BAIL	1 DILIP KUMAR SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR UDAY PRATAP SINGH	A.G.
1326. CR. MISC./10135/2021 302,120(B),34 A.BAIL	1 AMIT KUMAR @AMIT ANAND vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. VIJAY KUMAR
1327. CR. MISC./10136/2021 For saving skin t A.BAIL	1 ASHIQUE ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1328. CR. MISC./10137/2021 272,273, A.BAIL	1 LAL BABU MAHTO vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
1329. CR. MISC./10138/2021 313,376 A.BAIL	1 MANISH KUMAR vs THE STATE OF BIHAR	DINESH JHA MAHENDRA THAKUR SANJAY KUMAR	A.G. SANJEEV KUMAR

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1330. CR. MISC./10142/2021 anticipatory bail A.BAIL	1 RANI KUMARI vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1331. CR. MISC./10143/2021 366(A),504,506,34 A.BAIL	1 KALLU PASWAN @ KAILASH PASWAN vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
1332. CR. MISC./10146/2021 a bail A.BAIL	1 SURESH PASWAN vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1333. CR. MISC./10147/2021 indian penal code A.BAIL	1 JANAK DULARI DEVI vs THE STATE OF BIHAR	KALYAN SHANKAR SMITA KUMARI	A.G.
1334. CR. MISC./10155/2021 461,379 A.BAIL	1 CHANDRA SHEKHAR YADAV vs THE STATE OF BIHAR	MD. NURUL HODA	A.G.
1335. CR. MISC./10157/2021 341,323,324,308,3 A.BAIL	1 BASHISTHA PASWAN @ BASIT HAZARA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1336. CR. MISC./10160/2021 341,323,498(A),50 A.BAIL	1 ASLAM MIAN @ MAHAMMAD ASLAM vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
1337. CR. MISC./10163/2021 379 A.BAIL	1 BHUPENDRA YADAV @ BHUPENDRA KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1338. CR. MISC./10164/2021 147,148,149,341,3 A.BAIL	1 MANOJ SAH @ MANOJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1339. CR. MISC./10165/2021 341,323,324,325,3 A.BAIL	1 LALLAN PRASAD vs THE STATE OF BIHAR	RAJU PRASAD	A.G.
1340. CR. MISC./10167/2021 406,409,420,34 A.BAIL	1 UMESH BAITHA vs THE STATE OF BIHAR	SANJAY PRAKASH VERMA	A.G.
1341. CR. MISC./10170/2021 302,201,34 A.BAIL	1 UMESH MAHTO vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
1342. CR. MISC./10172/2021 341,323,324,325,3 A.BAIL	1 LALU PRASAD vs THE STATE OF BIHAR	RAJU PRASAD	A.G.
1343. CR. MISC./10174/2021 498(A) A.BAIL	1 SANDEEP KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. CHANDRA MOHAN JHA RANDHIR KUMAR NO.1
1344. CR. MISC./10176/2021 anticipatoray bai A.BAIL	1 CHANDAN SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
1345. CR. MISC./10177/2021 anticipatory bail A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1346. CR. MISC./10178/2021 498(A),341,323,50 A.BAIL	1 SHASHIKANT SINGH @ SAROJ KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. ABHISHEK KUNAL RANJAN
1347. CR. MISC./10179/2021 447,323,324,307,4 A.BAIL	1 LALAN YADAV vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. CHANDRA KANT
1348. CR. MISC./10180/2021 370 A.BAIL	1 MD. WASIQUE vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
1349. CR. MISC./11669/2021 341,323,324,384,3 A.BAIL	1 PANKAJ KUMAR @ PINKU vs THE STATE OF BIHAR	JAY RAM PRASAD	JHARKHANDI UPADHYAY
1350. CR. MISC./11670/2021 147,148,149,109,3 A.BAIL	1 MANGAL SETH vs THE STATE OF BIHAR	ASHOK KUMAR GARG	MITHLESH KUMAR KHARE
1351. CR. MISC./11672/2021 30A A.BAIL	1 PAWAN RAI @ PAWAN KUMAR vs THE STATE OF BIHAR	MAYANK RUKHAIYAR	PREM KUMAR JHA
1352. CR. MISC./11673/2021 341,323,504,379,3 A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1353. CR. MISC./11675/2021 376,313,120b,34 A.BAIL	1 SANGEETA DEVI vs THE STATE OF BIHAR	GAURAV GOVIND	A.G.
1354. CR. MISC./11681/2021 B.M.(PIMTS) RULE- A.BAIL	1 SHAMBHU YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
1355. CR. MISC./11682/2021 379,411 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTWA JAGANNATH PRASAD	A.G.
1356. CR. MISC./11686/2021 272,273, A.BAIL	1 PAWAN KUMAR YADAV @ PAWAN KUMAR vs THE STATE OF BIHAR	SURYA SWETABH PARITOSH PARIMAL	KHURSHID ANWAR
1357. CR. MISC./11696/2021 304B,34 A.BAIL	1 CHANDAN SAHANI vs THE STATE OF BIHAR	ABHITABH KUMAR DINESHWAR TIWARY LALITA KUMARI	KALYAN SHANKAR
1358. CR. MISC./11697/2021 30a A.BAIL	1 KUNDAN SAHNI vs THE STATE OF BIHAR	ARJUN PRASAD	JHARKHANDI UPADHYAY
1359. CR. MISC./11699/2021 304B,34 A.BAIL	1 PUJA DEVI vs THE STATE OF BIHAR	ARBIND KUMAR ASHUTOSH KUMAR	ZAINUL ABEDIN

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1360. CR. MISC./11702/2021 30a A.BAIL	1	MADAN PANJIYAR vs THE STATE OF BIHAR	SANJIV KUMAR PATHAK ASHOK KUMAR GARG	MITHLESH KUMAR KHARE
1361. CR. MISC./11704/2021 341,323,307,504,3 A.BAIL	1	ARUN YADAV vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G.
1362. CR. MISC./11711/2021 30(A) A.BAIL	1	HARE RAM SINGH vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1363. CR. MISC./11714/2021 indian penal code A.BAIL	1	SANNI KUMAR@SUNNY KUMAR vs THE STATE OF BIHAR	KALYAN SHANKAR SMITA KUMARI	A.G.
1364. CR. MISC./11715/2021 307,504,506,34 A.BAIL	1	PRAKASH KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1365. CR. MISC./11718/2021 341,323,307,379,5 A.BAIL	1	MANTOSH @ MANTOSH SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1366. CR. MISC./11724/2021 30(a) A.BAIL	1	MANOJ CHAUDHARY vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G.
1367. CR. MISC./11729/2021 30A A.BAIL	1	DHARMA ORAON @ DHAMDEV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1368. CR. MISC./11730/2021 363,366(A),34 A.BAIL	1	SHEIKH KAMRUL HODA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1369. CR. MISC./11732/2021 30(a) A.BAIL	1	ADITYA KUMAR @ KAKKU vs THE STATE OF BIHAR	LALAN KUMAR	A.G.
1370. CR. MISC./11738/2021 30A A.BAIL	1	SUBODH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1371. CR. MISC./11742/2021 criminal misc A.BAIL	1	AARTI KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. BIRENDRA KUMAR
1372. CR. MISC./11747/2021 30(a) A.BAIL	1	GAMA MUSAHAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	A.G.
1373. CR. MISC./11750/2021 272,273,188 A.BAIL	1	SURESH SINGH vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
1374. CR. MISC./11754/2021 341,323,376,366(A) A.BAIL	1	SHAHJAHAN KHATOON vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMAR	A.G.
1375. CR. MISC./11759/2021 30A A.BAIL	1	BIRENDRA RAI @ BAJRANGI RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1376. CR. MISC./11761/2021 147,149,353,427,3 A.BAIL	1	VINOD CHOUDHARY vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1377. CR. MISC./11764/2021 147,148,149,323,5 A.BAIL	1	MD MINHAJ @ MINHAJ @ MINHAJ AHMAD vs THE STATE OF BIHAR	NASIM YAHYA	A.G.
1378. CR. MISC./11765/2021 30(a) A.BAIL	1	RAMESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SANJAY KUMAR	YOGENDRA KUMAR SINGH
1379. CR. MISC./11767/2021 341,323,354B,448, A.BAIL	1	MD. SHAZID vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	A.G.
1380. CR. MISC./11769/2021 30A A.BAIL	1	DINESH KUMAR vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
1381. CR. MISC./11770/2021 341,323,324,307,3 A.BAIL	1	JITENDRA BAITHA vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
1382. CR. MISC./11772/2021 341,323,504,506,4 A.BAIL	1	POONAM DEVI @ PRIYA VERMA @ PRIYA KUMARI vs THE STATE OF BIHAR	BINOY KUMAR SINHA ARUN KUMAR TIWARI ANUP KUMAR PANDEY	MD. SHAKIR AHMAD ANIL KUMAR CHOUDHARY
1383. CR. MISC./11774/2021 147,148,149,337,3 A.BAIL	1	GOUTAM OJHA vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1384. CR. MISC./11775/2021 30A A.BAIL	1	AJAY SAHNI vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
1385. CR. MISC./11776/2021 419,420,467,468,4 A.BAIL	1	UDAY SAH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1386. CR. MISC./11777/2021 363,366,366(A),34 A.BAIL	1	BHOLA PRASAD @ BHOLA RAY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1387. CR. MISC./11779/2021 120B,302,34 A.BAIL	1	ANOJ SHARMA @ ANUJ SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G. DEVENDRA PRASAD SINGH BIJENDRA KUMAR

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1388. CR. MISC./11782/2021 366(A),34 A.BAIL	1	SANJU DEVI vs THE STATE OF BIHAR	PARAS NATH	A.G.
1389. CR. MISC./11786/2021 341,323,324,384,3 A.BAIL	1	PAWAN @ PAVAN KUMAR @ LALA JAY RAM PRASAD vs THE STATE OF BIHAR		A.G.
1390. CR. MISC./11788/2021 341,326,307,506,3 A.BAIL	1	ANIL SAH vs THE STATE OF BIHAR	BASANT KUMAR SINGH	A.G. SADA NAND ROY SHANKAR KUMAR
1391. CR. MISC./11789/2021 criminal misc A.BAIL	1	RAJMUNI SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. BIRENDRA KUMAR
1392. CR. MISC./11792/2021 341,323,354,504,5 A.BAIL	1	VIKASH YADAV @ BIKASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1393. CR. MISC./11793/2021 30A A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G.
1394. CR. MISC./11796/2021 47(a) A.BAIL	1	MAHENDER KEWAT vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
1395. CR. MISC./11800/2021 420, A.BAIL	1	RAKESH KUMAR @ DANVEER YADAV vs THE STATE OF BIHAR	UDAY PRASAD SINGH JAGANNATH PRASAD	A.G.
1396. CR. MISC./11802/2021 498A,341,323,354B A.BAIL	1	MANISH KUMAR @ MANISH vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	MD. SHAKIR AHMAD
1397. CR. MISC./11805/2021 326,341,379,385,4 A.BAIL	1	NIZAMUDDIN ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1398. CR. MISC./11807/2021 272,273,34 A.BAIL	1	VIKRAM KUMAR vs THE STATE OF BIHAR	KAUSHLENDRA KUMAR AMIT KUMAR RAKESH	NARENDRA KUMAR SINGH
1399. CR. MISC./11808/2021 341,323,324,307,3 A.BAIL	1	KANHAIYA SAHANI @ PATEL @ KANHAI SAHANI vs THE STATE OF BIHAR	ABHAY KUMAR JHA	ASHA KUMARI
1400. CR. MISC./11811/2021 anticipatory bail A.BAIL	1	RAJNISH YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1401. CR. MISC./11812/2021 341,323,302,504,3 A.BAIL	1	REKHA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
1402. CR. MISC./11813/2021 272,273,120(B) A.BAIL	1	RAJIV KUMAR SAH @ RAJIV SAH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
1403. CR. MISC./11814/2021 307,323,341,379,5 A.BAIL	1	VIJAY RAI vs THE STATE OF BIHAR	HEMANT KUMAR	MD. SHAKIR AHMAD
1404. CR. MISC./11816/2021 25(1-b)a,26,35 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	BRAJENDRA NATH PANDEY
1405. CR. MISC./11819/2021 272,273 A.BAIL	1	KRISHNA RAY @ KRISHNA KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJNISH KUMAR	A.G.
1406. CR. MISC./11820/2021 406,420,34, A.BAIL	1	VIDYANAND PRASAD SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	PARMESHWAR MEHTA
1407. CR. MISC./11822/2021 272,273,34 A.BAIL	1	BIRENDRA KUMAR KAMAT vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1408. CR. MISC./11824/2021 272,273,34 A.BAIL	1	BHARAT MAHTO @ BHARAT KUMAR MAHTO vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1409. CR. MISC./11825/2021 3,4 A.BAIL	1	AJAY NAYAK vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	DAMODAR PRASAD TIWARY
1410. CR. MISC./11826/2021 147,148,149,323,1 A.BAIL	1	MD. FAHIMUDDIN @ MD. FAHIM vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1411. CR. MISC./11827/2021 341,323,307,504,5 A.BAIL	1	MUKESH PANDEY vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1412. CR. MISC./11828/2021 341,323,324,325,3 A.BAIL	1	YOGENDRA SINGH vs THE STATE OF BIHAR	BASANT KUMAR SINGH	A.G.
1413. CR. MISC./11829/2021 2,7,9,17,27,31,50 A.BAIL	1	TARKESHWAR MAHTO vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
1414. CR. MISC./11831/2021 25(1-B)A,26,35 A.BAIL	1	NEERAJ KUMAR @ NEERAJ RAJAK vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G.
1415. CR. MISC./11833/2021 376,420,447,504,5 A.BAIL	1	SULTAN @ SULTAN ALI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	ANAND KISHORE CHOUDHARY VIJAY KR SINGH NO. 1

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1416. CR. MISC./11834/2021 498(A), 307,313,32 A.BAIL	1	SMITA SINGHANIA @ SMITA SINGHANIYA vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. DHANNJAY KUMAR NO 2
1417. CR. MISC./11838/2021 341,323,307,379,5 A.BAIL	1	SUBHASH BIND vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
1418. CR. MISC./11839/2021 147,148,149,341,3 A.BAIL	1	BAL MANOHAR JALAN vs THE STATE OF BIHAR	VINAY MISTRY SANKET	SUNIL KUMAR PANDEY
1419. CR. MISC./11840/2021 272,273,290 A.BAIL	1	VINAY SAHANI vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
1420. CR. MISC./11843/2021 147,149,341,323,3 A.BAIL	1	BADRUDDIN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1421. CR. MISC./11845/2021 30A,D,E,F,32,II,4 A.BAIL	1	ANIL RAI @ ANIL KUMAR RAI vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1422. CR. MISC./11848/2021 3,4 A.BAIL	1	RAJIV MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1423. CR. MISC./11849/2021 392 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1424. CR. MISC./11850/2021 147,148,149,323,3 A.BAIL	1	RAMAKANT RAI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR
1425. CR. MISC./11852/2021 272,273 A.BAIL	1	BIRJU MAHTO @ BIRAJU MAHATO vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
1426. CR. MISC./11853/2021 147,148,149,341,3 A.BAIL	1	ARBIND MAHTO @ ARBIND KUMAR MAHTO vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1427. CR. MISC./11855/2021 341,323,324,307,3 A.BAIL	1	MD MURSHID ALAM @ MURSHID vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1428. CR. MISC./11858/2021 30A,37C A.BAIL	1	VIRJAN SAHNI vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
1429. CR. MISC./11862/2021 147,148,149,323,3 A.BAIL	1	RAJA MAHTO @ RAJA SAHANI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1430. CR. MISC./11866/2021 272,273,279,427,3 A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1431. CR. MISC./11868/2021 341,447,385,323,3 A.BAIL	1	SATYADEV YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1432. CR. MISC./11871/2021 30A,32(ii) A.BAIL	1	BALRAM PASWAN vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
1433. CR. MISC./11872/2021 Anticipatory bail A.BAIL	1	VIJAY GOND vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
1434. CR. MISC./11875/2021 Anticipatory bail A.BAIL	1	ASHISH KUMAR @ ASHISH NATH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
1435. CR. MISC./11880/2021 272,273,290 A.BAIL	1	MUKESH YADAV @ MANIK YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR RAJIV RANJAN SINGH	A.G.
1436. CR. MISC./11881/2021 304B,201,34 A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
1437. CR. MISC./11884/2021 406,420,467,468,3 A.BAIL	1	SHANKAR SINGH @ SHANKAR KUMAR SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1438. CR. MISC./11885/2021 272,273 A.BAIL	1	PUNITA KUMARI vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
1439. CR. MISC./11886/2021 30A A.BAIL	1	BITTU KUMAR @ BITTU SINGH vs THE STATE OF BIHAR	RAM VINAY PD. SINGH ARUN KUMAR	A.G.
1440. CR. MISC./11887/2021 272,273 A.BAIL	1	SUNIL CHAUDHARY @ SUNIL KUMAR CHAUDHARY vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
1441. CR. MISC./11889/2021 376,504,506,34 A.BAIL	1	AJAY MAHTO @ AJAY KUMAR vs THE STATE OF BIHAR	MAHBOOB ASHRAF	GANESH PRASAD SINGH
1442. CR. MISC./11890/2021 341,323,307,504,3 A.BAIL	1	KABITA KUMARI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
1443. CR. MISC./11892/2021 363,364,120B A.BAIL	1	RAJDEO RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1444. CR. MISC./11896/2021 147,148,149,323,3 A.BAIL	1	MD KHURSHID @ KHURSHID @ KHAJU vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
1445. CR. MISC./11898/2021 341,323,307,504,3 A.BAIL	1	MUKESH CHAUDHURY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.

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1446. CR. MISC./11900/2021 302,34 A.BAIL	1 RUBY KHATOON vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G. BHOLA PRASAD INDRAJEET KUMAR
1447. CR. MISC./11903/2021 461,379 A.BAIL	1 GUDDAN TANTI vs THE STATE OF BIHAR	MALA SINHA KARTIK KUMAR SINHA PUSHPA SINHA.1
1448. CR. MISC./11906/2021 30A A.BAIL	1 RAHUL KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA A.G. KAILASH CHANDRA CHOUDHARY
1449. CR. MISC./12757/2021 30(a) A.BAIL	1 PRAVEEN KUMAR @ PRAVIN KUMAR @ SANTOSH KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP A.G.
1450. CR. MISC./12758/2021 342,354B A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA A.G.
1451. CR. MISC./12759/2021 304(B),201,34 A.BAIL	1 SIMA DEVI @ SHANTI DEVI vs THE STATE OF BIHAR	ASHWINI KUMAR RAI A.G. RAJESH KUMAR CHAUBEY
1452. CR. MISC./12760/2021 409,420 A.BAIL	1 SAROJ KUMAR JHA @ SAROJ JHA vs THE STATE OF BIHAR	UMESH CHANDRA A.G. VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1453. CR. MISC./12763/2021 25(1-B)A,26,35 A.BAIL	1 NABITA DEVI vs THE STATE OF BIHAR	PAWAN KUMAR A.G.
1454. CR. MISC./12764/2021 147,149,341,323,3 A.BAIL	1 AKMAL @ AKMAL YAJSANJI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
1455. CR. MISC./12766/2021 498(A) A.BAIL	1 UMESH KUMAR SUMAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR A.G. AJIT KUMAR
1456. CR. MISC./12767/2021 341,448,504,427,3 A.BAIL	1 SURYANARAIN THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR JHA A.G.
1457. CR. MISC./12768/2021 341,323,328,304(B) A.BAIL	1 GULASHAN KHATOON vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA A.G. KALPNA KUSUM
1458. CR. MISC./12769/2021 341,323,448,325,3 A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR A.G.
1459. CR. MISC./12773/2021 376,341,323,452,5 A.BAIL	1 SUMAN KUMAR MANDAL @ SUMAN KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
1460. CR. MISC./12777/2021 30A A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN A.G. PRASAD SADHNA SUMAN SWATI KUMARI SHEKHAR HARSHVARDHAN
1461. CR. MISC./12778/2021 341,323,307,504,5 A.BAIL	1 DABLU RAM vs THE STATE OF BIHAR	PARWEJ KHAN RENUKA RATNAKAR
1462. CR. MISC./12782/2021 414,34 A.BAIL	1 JITENDRA THAKUR vs THE STATE OF BIHAR	PRASHANT KUMAR A.G. DINESHWAR PANDEY ANIMESH KUMAR
1463. CR. MISC./12783/2021 379,447,188, A.BAIL	1 PINKU KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD SHAILENDRA KUMAR SINGH
1464. CR. MISC./12784/2021 147,149,341,323,3 A.BAIL	1 ARJU vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
1465. CR. MISC./12786/2021 420,406,467,468,4 A.BAIL	1 PRABHU NATH KUSHWAHA vs THE STATE OF BIHAR	SHAILENDRA KUMAR A.G. DWIVEDI BIJAY PRAKASH SINGH
1466. CR. MISC./12787/2021 147,149,323,324,3 A.BAIL	1 BASUDEO YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SUCHETA YADAV
1467. CR. MISC./12791/2021 147,148,149,341,3 A.BAIL	1 KOMAL DEVI vs THE STATE OF BIHAR	BALESHWAR KAMAT MADHURI LATA
1468. CR. MISC./12793/2021 Anticipatory bail A.BAIL	1 NAGENDRA PRAJAPATI @ NAGENDARA PRAJAPATI vs THE STATE OF BIHAR	RAJANI KANT PANDEY A.G.
1469. CR. MISC./12794/2021 498(A) A.BAIL	1 DEEPAK MANDAL @ DEEPAK KUMAR DAS vs THE STATE OF BIHAR	UMESH CHANDRA A.G. VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
1470. CR. MISC./12797/2021 354,307,34 A.BAIL	1 MD.SONU @ SAHNAWAJ @ SEHNAWAJ vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA

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1471. CR. MISC./12798/2021 30(A) A.BAIL	1 AMARJIT YADAV @ AMARJIT KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
1472. CR. MISC./12800/2021 302,34 A.BAIL	1 KARIBAN @ MONU CHAUHAN @ MONU KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. ASHOK KUMAR SINHA
1473. CR. MISC./12801/2021 302,34 A.BAIL	1 INDRAPATI KUMAR @ INDRAPATI MANDAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH MUKESH KUMAR	A.G.
1474. CR. MISC./12803/2021 302,201,120B,34, A.BAIL	1 RANJAY KUMAR @ RANJAY KUMAR SINGH vs THE STATE OF BIHAR	BINDHYACHAL RAI VIKASH KUMAR 'V.KUMAR'	UMESH LAL VERMA
1475. CR. MISC./12809/2021 341,323,324,307,3 A.BAIL	1 MD. ATHAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1476. CR. MISC./12811/2021 341,323,498(A),37 A.BAIL	1 LAXMI YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
1477. CR. MISC./12812/2021 147,148,186,188,3 A.BAIL	1 VIRMANI PASWAN vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
1478. CR. MISC./12813/2021 30A A.BAIL	1 AMAR NATH MAHTO vs THE STATE OF BIHAR	HARSH ANUJ TARKESHWAR NATH THAKUR PRASHANT KUMAR	RITA VERMA
1479. CR. MISC./12817/2021 498A,323,307,354A A.BAIL	1 ABHINAV CHOUDHARY vs THE STATE OF BIHAR	MAYANK RUKHAIYAR	MD. FAHIMUDDIN AJAY KUMAR SINGH
1480. CR. MISC./12823/2021 406,420, A.BAIL	1 ASHISH KUMAR vs THE STATE OF BIHAR	PRAMOD BAN BIHARI SINGH	RAJ BALLABH SINGH
1481. CR. MISC./12825/2021 135 A.BAIL	1 MITHLESH PRASAD @ MITHLESH YADAV vs THE STATE OF BIHAR	SURESH SINGH RABINDRA KUMAR	A.G.
1482. CR. MISC./12828/2021 147,148,149,447,3 A.BAIL	1 PRAVEEN KUMAR @ PRAVEEN KUMAR MEHTA vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
1483. CR. MISC./12831/2021 302,307,120(B),34 A.BAIL	1 KAUSHAL KUMAR vs THE STATE OF BIHAR	PRASHANT KASHYAP	A.G.
1484. CR. MISC./12833/2021 438 A.BAIL	1 SUSHANT KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
1485. CR. MISC./12837/2021 304(B),34 A.BAIL	1 RAM PRAVESH BIND @ RAM PRAVESH PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. BIRENDRA KUMAR
1486. CR. MISC./12838/2021 a bail A.BAIL	1 SHIVCHANDRA KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1487. CR. MISC./12839/2021 148,149,452,354,3 A.BAIL	1 BABAN KUMAR SINGH vs THE STATE OF BIHAR	RAJIVA RANJAN DHEERAJ KUMAR	A.G.
1488. CR. MISC./12846/2021 376 A.BAIL	1 JWALA PRASAD SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR UJJAWAL KUMAR	A.G.
1489. CR. MISC./12853/2021 302,201,34 A.BAIL	1 ROMA DEVI vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
1490. CR. MISC./12856/2021 30(a),30(d),30(e) A.BAIL	1 AJIT KUMAR @ BHOLA SINGH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
1491. CR. MISC./12859/2021 Anticipatory bail A.BAIL	1 AMAN KUMAR @ MUNNA vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G. SHAILESH KUMAR
1492. CR. MISC./12865/2021 ANTICIPATORY BAIL A.BAIL	1 GUDDU KUMAR @ RAJU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH RAJ KUMAR SAYED IMRAN GHANI SHIVGANGA KUMAR GUPTA	A.G.
1493. CR. MISC./12866/2021 302,120B,34 A.BAIL	1 SHIMPU SAH @ VARUN SARAFF vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G. BIMLESH KUMAR PANDEY
1494. CR. MISC./12867/2021 323,379,498A,504, A.BAIL	1 AMIR SOHAIL @ MD. AMIR SOHAIL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1495. CR. MISC./12868/2021 Anticipatory bail A.BAIL	1 UPENDRA SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1496. CR. MISC./12870/2021 498(A),341,323,50 A.BAIL	1 MUNTAZIR ALAM vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.

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1497. CR. MISC./12872/2021 498(A),376,341,37 A.BAIL	1 MD. NASIM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. RATANAKAR JHA
1498. CR. MISC./12873/2021 363,366A,34 A.BAIL	1 KRISHNA NANDAN KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	SHANTANU KUMAR
1499. CR. MISC./12876/2021 30A A.BAIL	1 BINO MAHTO @ BINO PATEL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	TARKESHWAR NATH THAKUR
1500. CR. MISC./12879/2021 420,323,504,34 A.BAIL	1 SHYAM NARAYAN PRASAD vs THE STATE OF BIHAR	ABHITABH KUMAR	A.G.
1501. CR. MISC./12880/2021 341,323,353,224,5 A.BAIL	1 KALPU SAHNI vs THE STATE OF BIHAR	SITA RAM PRASAD	A.G.
1502. CR. MISC./12881/2021 392 A.BAIL	1 ALOK KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR JHA SANJAY SINGH	A.G.
1503. CR. MISC./12885/2021 341,323,324,325,3 A.BAIL	1 KALEMPU PASWAN @ VIJENDRA PASWAN @ VIJENDRA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1504. CR. MISC./12887/2021 27-B-II,28,28-A A.BAIL	1 MD. NASIM @ MD. NASEEM @ BAIJU vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1505. CR. MISC./12888/2021 392 A.BAIL	1 HARO BABUA @ KUMAL KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD DHANESHWAR PRASAD GUPTA	A.G.
1506. CR. MISC./12889/2021 a bail A.BAIL	1 BASANT KUMAR @ BASANT KUMAR SAHANI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1507. CR. MISC./12892/2021 cr misc A.BAIL	1 SANJAY BIND vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1508. CR. MISC./12893/2021 Anticipatory bail A.BAIL	1 VINAY CHAUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1509. CR. MISC./12895/2021 272,273 A.BAIL	1 BIKRAM KUMAR @ BIKEE RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1510. CR. MISC./12896/2021 399,402 A.BAIL	1 HARENDRA MANJHI @ HARENDRA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1511. CR. MISC./12897/2021 anticipatory bail A.BAIL	1 RANJIT SINGH @ RANJIT KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1512. CR. MISC./12899/2021 30,A,32,41,56,A,5 A.BAIL	1 VISHWAJEET KUMAR @ GUDDU SINGH vs THE STATE OF BIHAR	SHAUKAT ALAM	A.G.
1513. CR. MISC./12900/2021 30A,36 A.BAIL	1 SHIV SHANKAR PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1514. CR. MISC./12902/2021 147,149,323,504,3 A.BAIL	1 PREM NATH @ JAIKANT YADAV @ PREM NATH YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BIPIN KUMAR
1515. CR. MISC./12903/2021 302,448,341,323,3 A.BAIL	1 MUA MAHTO @ MUNNA MAHTO @ ANIL MAHTO vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1516. CR. MISC./12904/2021 272,273, A.BAIL	1 DILIP CHOUDHARY @ DILIP PATEL vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G.
1517. CR. MISC./12905/2021 341,323,504,307,3 A.BAIL	1 MANOJ MANJHI vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
1518. CR. MISC./12907/2021 30A A.BAIL	1 MD. SHAHNAWAZ HUSSAIN vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
1519. CR. MISC./12911/2021 302,201,34 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1520. CR. MISC./12912/2021 148,149,323,448,3 A.BAIL	1 ANIL YADAV vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1521. CR. MISC./12914/2021 307,379,385,387,5 A.BAIL	1 AVNISH DUBEY @ ANISH DUBEY vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
1522. CR. MISC./12916/2021 ANTICIPATORY bail A.BAIL	1 MUKESH KUMAR PANDEY vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
1523. CR. MISC./12919/2021 341,323,504,506,5 A.BAIL	1 VINOD MOCHI vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD SANTOSH KUMAR	A.G.



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1524. CR. MISC./12920/2021 302,323,34 A.BAIL	1 ANIL CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1525. CR. MISC./12922/2021 272,273 A.BAIL	1 SHIVNANDAN RAJBANSHI @ SHIVAN RAJBANSHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1526. CR. MISC./12923/2021 341,323,337,354,3 A.BAIL	1 RAJEEV RANJAN PANDEY @ SUNNY PANDEY vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI BIJAY PRAKASH SINGH	A.G.
1527. CR. MISC./12925/2021 30(a) A.BAIL	1 GUNJAN KUMAR @ GUNJAN SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1528. CR. MISC./12926/2021 30A A.BAIL	1 PAWAN SINGH @ CHAMRU SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1529. CR. MISC./12928/2021 420,34 A.BAIL	1 SANJAY KUMAR MANDAL vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1530. CR. MISC./12931/2021 341,342,323324,35 A.BAIL	1 VIKASH PASWAN @ APPU vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1531. CR. MISC./12932/2021 376(DA),341,323,5 A.BAIL	1 MITHILESH KUMAR vs THE STATE OF BIHAR	SUBHASH CHANDRA BOSE	A.G.
1532. CR. MISC./12933/2021 147,148,149,341,3 A.BAIL	1 ABHIMANYU PASWAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1533. CR. MISC./12935/2021 406,420,34, A.BAIL	1 VISHWANATH SHARMA vs THE STATE OF BIHAR	RISHIKESH	A.G.
1534. CR. MISC./12936/2021 302,201,34 A.BAIL	1 DURGA PRASAD YADAV @ DURGA YADAV AND ANOTHER vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
1535. CR. MISC./12937/2021 302,34 A.BAIL	1 BINA DEVI vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
1536. CR. MISC./12938/2021 392 A.BAIL	1 ANKIT RAI @ ANKIT KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
1537. CR. MISC./12940/2021 376,34 A.BAIL	1 RAJEEV KUMAR SAHNI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
1538. CR. MISC./12942/2021 304(B),201,34 A.BAIL	1 PRABHU PRASAD vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1539. CR. MISC./12943/2021 147,149,341,323,3 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA	A.G.
1540. CR. MISC./12944/2021 30(a) A.BAIL	1 SUNIL RAI vs THE STATE OF BIHAR	RUDRA DEO	A.G.
1541. CR. MISC./12945/2021 anticipatory bail A.BAIL	1 RISHU KUMAR @ UTKARSH KUMAR vs THE STATE OF BIHAR	GYANENDRA KUMAR SINGH	A.G.
1542. CR. MISC./12946/2021 341,323,307,379,5 A.BAIL	1 AKBAR @ ZIYARUL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1543. CR. MISC./12947/2021 a. bail A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA	A.G.
1544. CR. MISC./12948/2021 306,34 A.BAIL	1 BANTU RAM @ BITTU RAM @ BITTU KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH RAJ KUMAR SINHA	A.G.
1545. CR. MISC./12950/2021 406,420,467,468,3 A.BAIL	1 REENA DEVI vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW AMRENDRA KUMAR SHRIVASTAWA KAMAL KISHORE SINGH AMIT KASHYAP	A.G. ANGAD KUNWAR SURENDRA KUMAR MISHRA
1546. CR. MISC./12951/2021 323,324,307,341,3 A.BAIL	1 PRAKASH KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
1547. CR. MISC./12952/2021 341,323,504,308,3 A.BAIL	1 KUNAL DEVI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1548. CR. MISC./12953/2021 anticipatory bail A.BAIL	1 MANOJ KUMAR PASWAN vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR AJAY KUMAR	A.G.
1549. CR. MISC./13848/2021 420,409,120B, A.BAIL	1 SMT. REENA DEVI @ RINA DEVI vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
1550. CR. MISC./13851/2021 30A A.BAIL	1 JEETENDRA SINGH vs THE STATE OF BIHAR	DINESH JHA	A.G.
1551. CR. MISC./13853/2021 419,420 A.BAIL	1 DIPLIP KUMAR vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	A.G. PANKAJ KUMAR
1552. CR. MISC./13854/2021 409 A.BAIL	1 DR. BHOLA NATH SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G. SIDDHARTH HARSH

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1553. CR. MISC./13857/2021 147,148,149,341,3 A.BAIL	1 BIRJU BIND vs THE STATE OF BIHAR	SHEO NANDAN PRASAD A.G	
1554. CR. MISC./13860/2021 341,323,324,307,5 A.BAIL	1 BIRENDRA YADAV vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	A.G
1555. CR. MISC./13866/2021 anticipatory bail A.BAIL	1 YUGAL KISHORE RAI vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G
1556. CR. MISC./13869/2021 30A A.BAIL	1 RAVI SHANKAR KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
1557. CR. MISC./13871/2021 341,323,324,307,3 A.BAIL	1 KIRPASHANKAR PANDEY vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1558. CR. MISC./13872/2021 147,148,149,323,3 A.BAIL	1 SHYAM NANDAN RAY @ SHYAM NAND RAY vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	A.G
1559. CR. MISC./13873/2021 272,273 A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1560. CR. MISC./13874/2021 304B,201,34, A.BAIL	1 JANKI DEVI vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI	A.G
1561. CR. MISC./13875/2021 30D,41,52 A.BAIL	1 DEOKI YADAV @ DEOKI PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1562. CR. MISC./13876/2021 30A A.BAIL	1 NIKHIL KUMAR SINGH @ NIKHIL KUMAR vs THE STATE OF BIHAR	DR. CHANDRA SHEKHAR AZAD SADASHIV TIWARI	A.G.
1563. CR. MISC./13878/2021 448,341,323,354B, A.BAIL	1 RAJU YADAV @ RAJENDRA YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1564. CR. MISC./13879/2021 376(D) A.BAIL	1 KALE NADAF @ MD. ABDUL KALAM NADAF vs THE STATE OF BIHAR	DINESH JHA	A.G.
1565. CR. MISC./13883/2021 341,323,324,307,3 A.BAIL	1 ANANT SHARMA @ ANANDA SHARMA vs THE STATE OF BIHAR	MANISH KUMAR	A.G. BIJENDRA KUMAR SINGH
1566. CR. MISC./13885/2021 Anticipatory bail A.BAIL	1 ANIL KUMAR @ ANIL KUMAR CHAUDHARY vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
1567. CR. MISC./13887/2021 341,323,504,498(A A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA GHANSHYAM TIWARY	A.G.
1568. CR. MISC./13889/2021 30(a) A.BAIL	1 SANTOSH RAI @ SANTOSH KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G.
1569. CR. MISC./13891/2021 147,148,149,341,3 A.BAIL	1 KARU YADAV vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
1570. CR. MISC./13895/2021 30(a) A.BAIL	1 NEJAM @ NIJAM QURAISHI vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYER	A.G.
1571. CR. MISC./13896/2021 365 A.BAIL	1 ARUN YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G. KUMAR GOUTAM
1572. CR. MISC./13897/2021 366A,34, A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI RAHUL RATHOUR	A.G
1573. CR. MISC./13899/2021 420,504 A.BAIL	1 MUNNA KUMAR SAH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1574. CR. MISC./13901/2021 307,504,506,34 A.BAIL	1 SUMIT SINGH @ SUMIT KUMAR SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
1575. CR. MISC./13902/2021 30, A.A.BAIL	1 UMA SHANKAR MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G
1576. CR. MISC./13903/2021 365,366(A) A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1577. CR. MISC./13904/2021 30(a) A.BAIL	1 FITTU KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA VIVEK KUMAR	A.G.
1578. CR. MISC./13905/2021 30A A.BAIL	1 VINAY RAI @ VINAY KUMAR YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	A.G.
1579. CR. MISC./13906/2021 341,323,324,308,3 A.BAIL	1 GAURI SHANKAR KAMAT vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.

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1580. CR. MISC./13907/2021 409,420,467,468,1 A.BAIL	1 BALMUKUND @ BALMUKUND KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1581. CR. MISC./13908/2021 414,272,273 A.BAIL	1 SUBHASH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1582. CR. MISC./13910/2021 302,120B,34 A.BAIL	1 RAM BIHARI MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1583. CR. MISC./13913/2021 341,323,324,326,3 A.BAIL	1 ABHISHEK KUMAR SINGH @ RAJA vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G.
1584. CR. MISC./13914/2021 302,34, A.BAIL	1 SUDHA DEVI vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL SHIVESH KUMAR SINGH GAURAV KUMAR VERMA	A.G.
1585. CR. MISC./13915/2021 341,323,324,379,4 A.BAIL	1 TUFANI YADAV @ SHAILESH YADAV vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
1586. CR. MISC./13916/2021 30A A.BAIL	1 PUNIT KUMAR GUPTA vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1587. CR. MISC./13917/2021 147,148,149,341,3 A.BAIL	1 PRAMOD QJHA vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
1588. CR. MISC./13918/2021 272,273,34 A.BAIL	1 RAVI MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK UGRANATH MALLIK	BRAJ KISHORE PD.(APP)
1589. CR. MISC./13919/2021 30A,32(i)(iii) A.BAIL	1 ASHOK RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1590. CR. MISC./13920/2021 30A A.BAIL	1 SHASHI MOHAN RAI @ SHASHI MOHAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1591. CR. MISC./13921/2021 anticipatory bail A.BAIL	1 MADAN MOHAN RAI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1592. CR. MISC./13924/2021 341,323,307,147,1 A.BAIL	1 SONU @ SANJEET KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	VINOD PANDEY	A.G.
1593. CR. MISC./13925/2021 30A A.BAIL	1 MONU KUMAR @ MULAYAM SINGH vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1594. CR. MISC./13927/2021 147,148,149,341,3 A.BAIL	1 BINAY KUMAR DUBEY @ TUNNU DUBEY @ VINAY KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1595. CR. MISC./13929/2021 a.bail A.BAIL	1 SANJAY PASWAN @ SANJEEV PASWAN vs THE STATE OF BIHAR	RAMCHANDRA SAHNI SAROJ KUMARI	A.G.
1596. CR. MISC./13930/2021 342,354,504,506,3 A.BAIL	1 BAMBAM PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
1597. CR. MISC./13931/2021 30(a) A.BAIL	1 SIKANDAR RAI @ SIKENDRA RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1598. CR. MISC./13932/2021 anticipatory bail A.BAIL	1 RANJAN KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
1599. CR. MISC./13934/2021 447,147,148,149,3 A.BAIL	1 SANJEET PASWAN vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA TIWARI SHWETKETU	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN
1600. CR. MISC./13937/2021 306,201,34 A.BAIL	1 MANOHAR SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1601. CR. MISC./13938/2021 341,307,447,504,5 A.BAIL	1 KAPPU YADAV @ KAPPU KUMAR YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
1602. CR. MISC./13942/2021 376 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
1603. CR. MISC./13943/2021 30(a),32,41,56(a) A.BAIL	1 BEBI KUMARI CHOUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1604. CR. MISC./13944/2021 341,342,323,308,3 A.BAIL	1 ASAGAR KHAN vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.
1605. CR. MISC./13945/2021 147,149,341,323,3 A.BAIL	1 RAJA BABU @ RAJA BABU RAM vs THE STATE OF BIHAR	DINESH JHA	A.G.

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1606. CR. MISC./13946/2021 147,148,149,341,3 A.BAIL	1 SUDAMA RAUT vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
1607. CR. MISC./13947/2021 323,324,341,354B, A.BAIL	1 SUBHASH SINGH vs THE STATE OF BIHAR	DINESH JHA	A.G.
1608. CR. MISC./13951/2021 341,323,379,447,3 A.BAIL	1 HIMANSHU KUMAR SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1609. CR. MISC./13955/2021 30A A.BAIL	1 DEV RAJ @ DEVA MATHO vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
1610. CR. MISC./13956/2021 30A A.BAIL	1 BOLBAM KUNWAR @ BOLBAM KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
1611. CR. MISC./13960/2021 ANTICIPATORY BAIL A.BAIL	1 MD ZIYAUDDIN @ MD JIYAUDDIN vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	A.G.
1612. CR. MISC./13961/2021 147,148,188,269,2 A.BAIL	1 AJAY KUMAR @ AJAY SAH @ AJAY KUMAR SAH vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
1613. CR. MISC./13962/2021 ANTICIPATORY BAIL A.BAIL	1 JITENDRA PASWAN @ JITENDAR PASWAN @ GITENDRA PASWAN vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G.
1614. CR. MISC./13963/2021 147,149,341,323,3 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
1615. CR. MISC./13964/2021 414,34 A.BAIL	1 MISTAR KUMAR @ SURENDRA KUMAR @ MISTAR vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G.
1616. CR. MISC./13966/2021 363,366(A),34 A.BAIL	1 PANNA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1617. CR. MISC./13970/2021 anticipatory bail A.BAIL	1 MD. NAEEM vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
1618. CR. MISC./13975/2021 147,149,341,342,3 A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1619. CR. MISC./13977/2021 25(1-A),25(1-AA), A.BAIL	1 MD. MAHFOOJ @ MAHIFA vs THE STATE OF BIHAR	MD. HARUN QUARESHI	A.G.
1620. CR. MISC./13981/2021 anticipatory bail A.BAIL	1 SHUBHASH PASWAN @ SHUBHASH KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR AJAY KUMAR	A.G.
1621. CR. MISC./13987/2021 147,341,323,307,3 A.BAIL	1 GHANSHYAM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1622. CR. MISC./13989/2021 30A,32,41(I),41(I) A.BAIL	1 NARESH SAHANI @ NARESH CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1623. CR. MISC./13995/2021 498A,323,504, A.BAIL	1 RANJIT KUMAR SAH vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
1624. CR. MISC./13998/2021 30(a) A.BAIL	1 NANDU SHARMA @ PRADEEP KUMAR SHARMA vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	A.G.
1625. CR. MISC./13999/2021 406,420 A.BAIL	1 MUKESH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1626. CR. MISC./14005/2021 420,467,468,120(B) A.BAIL	1 SURAJDEO KUMAR @ SURYA DEV KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
1627. CR. MISC./14006/2021 363,366(A) A.BAIL	1 KAVITA DEVI vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1628. CR. MISC./14012/2021 30(a) A.BAIL	1 MANTU KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
1629. CR. MISC./14013/2021 147,148,149,323,5 A.BAIL	1 AMIT KUMAR @ AMUT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1630. CR. MISC./14014/2021 30(a) A.BAIL	1 BASANT SAHANI @ VASANT SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.

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1631. CR. MISC./14015/2021 147,149,323,307,3 A.BAIL	1	SANJAY SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1632. CR. MISC./14016/2021 341,323,307,504,5 A.BAIL	1	SUNIL SINGH vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G.
1633. CR. MISC./14018/2021 272,273, A.BAIL	1	SURESH PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1634. CR. MISC./14019/2021 420,120B, A.BAIL	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
1635. CR. MISC./14025/2021 406,420,34 A.BAIL	1	KASHYAP ANAND vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
1636. CR. MISC./14026/2021 498A,494,341,323, A.BAIL	1	RAGHUVEER KUMAR @ RAGHUVEER KUMAR SINGH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1637. CR. MISC./14028/2021 467,468,471,409,4 A.BAIL	1	DOMAN CHOUDHARY vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
1638. CR. MISC./14032/2021 379,356 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH	A.G.
1639. CR. MISC./14033/2021 341,323,324,307,5 A.BAIL	1	AWADHESH RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1640. CR. MISC./14036/2021 272,273,120(B) A.BAIL	1	VIKRAM KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1641. CR. MISC./14039/2021 147,148,149,354,3 A.BAIL	1	MD. SALMAN @ MD. RAJA vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1642. CR. MISC./14046/2021 271,273,34 A.BAIL	1	ALLAUDDIN vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
1643. CR. MISC./14047/2021 420,468,467,471,1 A.BAIL	1	MANTI DEVI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1644. CR. MISC./14048/2021 147,148,149,341,3 A.BAIL	1	MD. TABREJ vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
1645. CR. MISC./14049/2021 341,323,504,307,3 A.BAIL	1	BINOD YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1646. CR. MISC./14050/2021 341,323,307,379,4 A.BAIL	1	CHAND MIAN @MD. CHAND vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G.
1647. CR. MISC./14051/2021 147,148,149,307,3 A.BAIL	1	SASHIBHUSAN CHAURASIA @ SASHI BHUSHAN KUMAR vs THE STATE OF BIHAR	ALOK	A.G.
1648. CR. MISC./14053/2021 30(d) A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1649. CR. MISC./14892/2021 8C,21C,22C,23,24, A.BAIL	1	REETA BURNWAL @ REETA BARNWAL vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1650. CR. MISC./14893/2021 341,323,324,307,5 A.BAIL	1	MD. NIYAZ vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
1651. CR. MISC./14895/2021 30A A.BAIL	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
1652. CR. MISC./14901/2021 420 A.BAIL	1	PASHUPATI SAH @ PASHUPATI KUMAR SAH vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
1653. CR. MISC./14903/2021 30A A.BAIL	1	B.S.KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1654. CR. MISC./14905/2021 498A,313 A.BAIL	1	RUPESH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR JAI KISHORE SHARMA AYUSH KUMAR	A.G.
1655. CR. MISC./14906/2021 363,366(A),34 A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1656. CR. MISC./14907/2021 341,323,307,504,3 A.BAIL	1	UPENDRA SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK ALOK KUMAR ALOK	A.G.
1657. CR. MISC./14908/2021 341,323,324,307,3 A.BAIL	1	MD. ARSHAD @ TAKKI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. SHYAMAL PRAKASH RAJEEV RANJAN KUMAR
1658. CR. MISC./14912/2021 452,341,323,379,3 A.BAIL	1	RAM PRAVESH YADAV vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.

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1659. CR. MISC./14915/2021 30(a)(c)(d),37(b) A.BAIL	1	KAMLESH YADAV @ KAMLESH SINGH vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY AJAY KUMAR	A.G.
1660. CR. MISC./14916/2021 147,148,149,323,3 A.BAIL	1	OMPRAKSH @ JYOTI MAHTO vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1661. CR. MISC./14917/2021 379,411 A.BAIL	1	KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1662. CR. MISC./14918/2021 341,323,307,379,3 A.BAIL	1	PAPPU CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1663. CR. MISC./14919/2021 341,323,351-B,504 A.BAIL	1	SUDARSHAN KUMAR @ SUDHARSHAN DAS vs THE STATE OF BIHAR	ARUN KUMAR NO. 1	A.G.
1664. CR. MISC./14924/2021 30A A.BAIL	1	SANOJ PASWAN vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
1665. CR. MISC./14927/2021 498A A.BAIL	1	CHANCHALA DEVI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. UDAY PRATAP SINGH PRAVEEN KUMAR
1666. CR. MISC./14928/2021 341,323,324,354(B A.BAIL	1	LAL BACCHAN MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1667. CR. MISC./14930/2021 a bail A.BAIL	1	PAVITRI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. KAUSHAL KUMAR RANA ISHWAR CHANDRA
1668. CR. MISC./14933/2021 420,467,468,471,4 A.BAIL	1	VIVEK KUMAR DEO vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
1669. CR. MISC./14934/2021 anticipatory bail A.BAIL	1	YOGENDRA CHAUDHARY vs THE STATE OF BIHAR	PARAS NATH	A.G.
1670. CR. MISC./14935/2021 341,323,324,307,5 A.BAIL	1	SAROJA DEVI @ SAROJ vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
1671. CR. MISC./14936/2021 30(a) A.BAIL	1	MAHESH KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1672. CR. MISC./14939/2021 409,420,34 A.BAIL	1	UMA SHANKAR MANJHI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
1673. CR. MISC./14940/2021 341,323,354,447,5 A.BAIL	1	RAJNISH SHUBHAM vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
1674. CR. MISC./14943/2021 366A,376,506,34 A.BAIL	1	RAJENDRA KUMAR THAKUR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA
1675. CR. MISC./14945/2021 147,149,323,324,3 A.BAIL	1	RAMBABU THAKUR vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	A.G.
1676. CR. MISC./14946/2021 27 A.BAIL	1	SINTU PATEL @ SINTU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA	A.G.
1677. CR. MISC./14951/2021 302,120B,34 A.BAIL	1	PANMA DEVI vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G.
1678. CR. MISC./14952/2021 147,148,149,341,3 A.BAIL	1	NIRAJ RAY @ NIRAJ KUMAR @ DHUNMUN RAI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. BIMLESH KUMAR PANDEY
1679. CR. MISC./14955/2021 272,273 A.BAIL	1	SHIVLAL SOREN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
1680. CR. MISC./14957/2021 302 A.BAIL	1	SONA DEVI @ SONI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
1681. CR. MISC./14960/2021 30A A.BAIL	1	CHHOTU KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
1682. CR. MISC./14961/2021 498a,323,307,316, A.BAIL	1	PRADEEP KUMAR SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
1683. CR. MISC./14963/2021 341,342,498a,323, A.BAIL	1	KELI DEVI vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
1684. CR. MISC./14965/2021 147,148,149,341,3 A.BAIL	1	MANOJ DAS vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1685. CR. MISC./14966/2021 385,387 A.BAIL	1	MD. RAFIK vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1686. CR. MISC./14967/2021 323,341,307,504,5 A.BAIL	1	HIRAMAN MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1687. CR. MISC./14969/2021 341,323,324,307,5 A.BAIL	1	RAJ KIHORE YADAV vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.

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1688. CR. MISC./14972/2021 420,467,468,471,1 A.BAIL	1 NIRUPA SHAHI @ NIRUPMA SHAHI vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	A.G.
1689. CR. MISC./14973/2021 406,420,34 A.BAIL	1 ABHISHEK NANDI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1690. CR. MISC./14975/2021 395,397 A.BAIL	1 SATYENDRA PASWAN vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1691. CR. MISC./14976/2021 30A A.BAIL	1 VINAY MAHTO @ VINAY KUMAR @ BINAY MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1692. CR. MISC./14977/2021 Due to married wi A.BAIL	1 GUDDU SHARMA vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
1693. CR. MISC./14978/2021 272,273 A.BAIL	1 SUBHASH TIWARI vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1694. CR. MISC./14979/2021 341,323,326,34 A.BAIL	1 RAJU VISHWAKARMA @ RAJU KUMAR vs THE STATE OF BIHAR	BINAY KUMAR PANDEY	A.G.
1695. CR. MISC./14981/2021 147,148,149,341,3 A.BAIL	1 SHAILESH YADAV @ SALESH YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
1696. CR. MISC./14983/2021 341,323,325,307,3 A.BAIL	1 REKHA DEVI vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
1697. CR. MISC./14984/2021 30A A.BAIL	1 LALA CHOUHAN @ RINTU KUMAR CHAUHAN vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1698. CR. MISC./14986/2021 406,420 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
1699. CR. MISC./14989/2021 341,323,324,307,3 A.BAIL	1 EKLA KH MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1700. CR. MISC./14992/2021 147,148,149,341,3 A.BAIL	1 WAHID vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
1701. CR. MISC./14993/2021 anticipatory bail A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1702. CR. MISC./14994/2021 30A,32-2,41-1 A.BAIL	1 UMESH GOSWAMI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
1703. CR. MISC./14996/2021 363,366,34, A.BAIL	1 JAYRAM SINGH @ JAIRAM SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1704. CR. MISC./14999/2021 323,406,420, A.BAIL	1 BINARANI GHOSH @ VEENA GHOSH @ BEENA RANI GHOSH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G. BACHAN JEE OJHA
1705. CR. MISC./15000/2021 complaint case A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	BIRENDRA SHARMA	A.G.
1706. CR. MISC./15001/2021 148,149,147,341,3 A.BAIL	1 ANIL PASWAN vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1707. CR. MISC./15002/2021 30A A.BAIL	1 VICKY KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1708. CR. MISC./15003/2021 147,148,149,448,3 A.BAIL	1 RAKESH KUMAR @ RAKESH SINGH vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
1709. CR. MISC./15005/2021 anticipatory bail A.BAIL	1 UPENDRA YADAV vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1710. CR. MISC./15008/2021 419,420 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	A.G. PANKAJ KUMAR
1711. CR. MISC./15012/2021 341,323,307,354,3 A.BAIL	1 CHHOTU KEWAT vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1712. CR. MISC./15015/2021 341,323,307,354B, A.BAIL	1 JAGARNATH MAHTO vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
1713. CR. MISC./15018/2021 341,323,307,34 A.BAIL	1 SANTOSH YADAV @ KRISHNA KUMAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1714. CR. MISC./15028/2021 420,467,468,469,4 A.BAIL	1 LAKSHMI NARAYAN vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
1715. CR. MISC./15029/2021 420,353 A.BAIL	1 RAJIV RANJAN vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.

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1716. CR. MISC./15030/2021 341,323,307,498A, A.BAIL	1 NAZRUL HAQUE vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
1717. CR. MISC./15031/2021 30A A.BAIL	1 JODHA MAHTO @ RAM AYODHYA MAHTO @ AYODHYA MAHTO vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR SHASHANK CHANDRA	A.G.
1718. CR. MISC./15033/2021 498A, A.BAIL	1 SURAJ PANDEY @ SURAJ KUMAR PANDEY vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1719. CR. MISC./15034/2021 a. bail A.BAIL	1 SHRAVAN KUMAR SAH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1720. CR. MISC./15035/2021 272,273 A.BAIL	1 AMIT CHAUDHARY @ AMIT KUMAR CHAUDHARY vs THE STATE OF BIHAR	PRASHANT KASHYAP	A.G.
1721. CR. MISC./15036/2021 341,323,324,325,3 A.BAIL	1 ASHOK YADAV @ ASHOK KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
1722. CR. MISC./15037/2021 30A A.BAIL	1 GAUTAM YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH JITENDRA KUMAR SINGH	A.G.
1723. CR. MISC./15041/2021 147,148,341,323,3 A.BAIL	1 TETAN MANDAL vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1724. CR. MISC./15042/2021 anticipatory bail A.BAIL	1 SONU KUMAR @ MANISH KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
1725. CR. MISC./15044/2021 304(B),201,302,34 A.BAIL	1 SUKUMARI DEVI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1726. CR. MISC./15045/2021 anticipatory bail A.BAIL	1 MOHAN MUSAHAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1727. CR. MISC./15047/2021 20,22 A.BAIL	1 ASHOK SHARMA @ BACHCHOO SINGH @ ASHOK SHARMA vs THE STATE OF BIHAR	NAVJOT YESHU	A.G.
1728. CR. MISC./15049/2021 30(a) A.BAIL	1 TALLU MURMU @ TATLU MURMU @ KARI MURMU vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1729. CR. MISC./15052/2021 304(B),120(B),34 A.BAIL	1 ANSHU KUWAR @ ANSHU DEBI vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	A.G.
1730. CR. MISC./15053/2021 272,273,34 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
1731. CR. MISC./15056/2021 Anticipatory bail A.BAIL	1 UPENDRA MANJHI vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1732. CR. MISC./15061/2021 399,402,414 A.BAIL	1 CHANDAN CHAUDHARY @ CHANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1733. CR. MISC./15063/2021 147,148,452,354b, A.BAIL	1 CHAURASO YADAV @ DHORO YADAV vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G.
1734. CR. MISC./15064/2021 30(a) A.BAIL	1 ILLU KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
1735. CR. MISC./15065/2021 498A,34 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1736. CR. MISC./15068/2021 420,482,483,34 A.BAIL	1 SANJAY KUMAR RASTOGI @ SANJAY RASTOGI vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD. MUSHTAQUE ALAM	A.G.
1737. CR. MISC./15072/2021 30A A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1738. CR. MISC./15074/2021 147,307,323,324,3 A.BAIL	1 RAJ KUMAR JHA vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G. ASHOK KUMAR MISHRA KALPNA KUSUM ASHOK KUMAR MISHRA KALPNA KUSUM
1739. CR. MISC./15079/2021 30(a) A.BAIL	1 NAND G PASWAN @ NAN G PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1740. CR. MISC./15080/2021 147,148,149,341,3 A.BAIL	1 MANTUN NADAF @ MD. NABI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
1741. CR. MISC./15081/2021 341,323,504,307,3 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.



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1742. CR. MISC./15082/2021 376,420 A.BAIL	1 ABHIKANT RANJAN vs THE STATE OF BIHAR	MUNNA KUMAR MADAN MOHAN PRASAD	A.G.
1743. CR. MISC./15087/2021 anticipatory bail A.BAIL	1 KAMESHWAR SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	A.G.
1744. CR. MISC./15088/2021 302,120B,34 A.BAIL	1 SHIV KUMAR YADAV vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY	A.G.
1745. CR. MISC./15089/2021 302,34 A.BAIL	1 LADO PRAVEEN @ SAKEELA BANO vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1746. CR. MISC./15092/2021 304B/498A/201/34 A.BAIL	1 SHIV GAURI SHARMA @ SHIV GAURI KUMAR vs THE STATE OF BIHAR	SUDHANSHU SHEKHAR RAJ KUMAR	A.G.
1747. CR. MISC./15096/2021 341,323,308,504,5 A.BAIL	1 LALKESHWAR YADAV @ LALKESHAR YADAV @ KESHAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1748. CR. MISC./15098/2021 341,323,337,338,3 A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	A.G.
1749. CR. MISC./16014/2021 406,420,467,468,4 A.BAIL	1 RAJESH KUMAR SUMAN vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
1750. CR. MISC./16015/2021 354 A.BAIL	1 TARIQUE ANWAR vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G.
1751. CR. MISC./16020/2021 30A A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
1752. CR. MISC./16022/2021 30A A.BAIL	1 ARVIND SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1753. CR. MISC./16023/2021 147,149,341,323,3 A.BAIL	1 AZAD @ MD AZAD vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1754. CR. MISC./16024/2021 30A A.BAIL	1 TUFANI PASI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1755. CR. MISC./16025/2021 341,323,307,379,3 A.BAIL	1 KAUSHAL KISHOR @ KAMAL YADAV @ KAUSHAL YADAV vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1756. CR. MISC./16039/2021 341,323,504,498A, A.BAIL	1 AMITABH KUMAR SINGH @ AMITABH SINGH vs THE STATE OF BIHAR	NAGADEO CHOUBEY AMARESH KUMAR SINHA DWIJENDRA KUMAR SINGH	A.G.
1757. CR. MISC./16041/2021 306 A.BAIL	1 VINOD RAI @ VINOD KUMAR SUMAN (MES) vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
1758. CR. MISC./16043/2021 30A A.BAIL	1 PRITAM SINGH @ PRITAM KUMAR SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1759. CR. MISC./16047/2021 147,148,149,341,3 A.BAIL	1 KAPIL DAS vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
1760. CR. MISC./16048/2021 30(a) A.BAIL	1 ARVIND KUMAR PASWAN @ DHAKWA @ DHAKA @ PRAVEEN PASWAN vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	A.G.
1761. CR. MISC./16050/2021 366(A),34 A.BAIL	1 MANOHAR PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1762. CR. MISC./16053/2021 147,148,149,341,3 A.BAIL	1 KRISHNA MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1763. CR. MISC./16054/2021 30(a) A.BAIL	1 SHAHNAWAZ @ MD. SHAHNAWAZ ALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.

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1764. CR. MISC./16055/2021 147,148,307,323,3 A.BAIL	1 ARUN SINGH @ ARUN KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G
1765. CR. MISC./16062/2021 30A A.BAIL	1 DEEPAK KUMAR SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1766. CR. MISC./16064/2021 272,273 A.BAIL	1 SHYAM RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G
1767. CR. MISC./16066/2021 392 A.BAIL	1 MUNNA KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI RAHUL RATHOUR	A.G.
1768. CR. MISC./16069/2021 341,323,308,379,5 A.BAIL	1 SUNIL YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1769. CR. MISC./16073/2021 30A A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM UPENDRA YADAV	A.G.
1770. CR. MISC./16075/2021 448,341,323,308,3 A.BAIL	1 FAUDAR JHA vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
1771. CR. MISC./16076/2021 regular bail A.BAIL	1 RANJEET YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G
1772. CR. MISC./16077/2021 341,323,385,387,4 A.BAIL	1 VINOD MANDAL vs THE STATE OF BIHAR	ANUPA NAND JHA DAVENDRA KUMAR PANDEY	A.G.
1773. CR. MISC./16080/2021 147,148,149,323,3 A.BAIL	1 SAHJAHAN KHATOON vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
1774. CR. MISC./16084/2021 341,323,307,34 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1775. CR. MISC./16085/2021 341,147,148,149,3 A.BAIL	1 RAJNANDAN YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G
1776. CR. MISC./16090/2021 304B,34 A.BAIL	1 SAVITRI DEVI vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
1777. CR. MISC./16091/2021 Anticipatory Bail A.BAIL	1 JITENDRA CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G
1778. CR. MISC./16093/2021 341,323,324,307,3 A.BAIL	1 MANJU KUMARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1779. CR. MISC./16097/2021 341,323,324,307,3 A.BAIL	1 SITAMBAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
1780. CR. MISC./16099/2021 30A A.BAIL	1 RAJESH SINGH @ RAJESH KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1781. CR. MISC./16102/2021 ANTICIPATORY BAIL A.BAIL	1 AMRIKA SINGH vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	A.G
1782. CR. MISC./16103/2021 272,273,34 A.BAIL	1 MD ASGAR vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK	A.G.
1783. CR. MISC./16105/2021 341,323,307,354,3 A.BAIL	1 MD. TABREJ ALAM vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
1784. CR. MISC./16107/2021 147,149,341,323,3 A.BAIL	1 SRI RAM SINGH @ SRI RAM vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1785. CR. MISC./16111/2021 302,201,34 A.BAIL	1 MANOJ RAI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G
1786. CR. MISC./16113/2021 419,420,379,34 A.BAIL	1 AWADHESH KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	A.G.
1787. CR. MISC./16117/2021 341,323,307,354,3 A.BAIL	1 NITISH PATEL vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G
1788. CR. MISC./16118/2021 392 A.BAIL	1 RAJAT RAJ @ RAJAT KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G.
1789. CR. MISC./16122/2021 366A,376 A.BAIL	1 ARUN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G
1790. CR. MISC./16123/2021 30A A.BAIL	1 RUKESH SAH @ SAWAN KUMAR SHAW vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
1791. CR. MISC./16124/2021 341,324,307,436,4 A.BAIL	1 MUNNA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G

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1792. CR. MISC./16127/2021 498A,34 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	UDAY KUMAR RAM PRABODH THAKUR	A.G ALOK KUMAR ALOK SANTOSH KUMAR
1793. CR. MISC./16131/2021 341,323,307,504,5 A.BAIL	1 MUNNA RAI @ RAVINDRA RAI @ RAVINDRA KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G. BELA SINGH RAJEEV RANJAN
1794. CR. MISC./16133/2021 anticipatory bail A.BAIL	1 SANGITA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1795. CR. MISC./16135/2021 419,420 A.BAIL	1 AJAY LAL vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
1796. CR. MISC./16138/2021 384,386,387,34 A.BAIL	1 GOPAL SINGH @ GOPAL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1797. CR. MISC./16140/2021 341,323,325,307,5 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1798. CR. MISC./16143/2021 147,148,149,341,3 A.BAIL	1 BIRENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
1799. CR. MISC./16145/2021 30A,36,41(I)(II) A.BAIL	1 SAURAV TANEJA vs THE STATE OF BIHAR	RAJEEV SHEKHAR ALOK KUMAR	RAMCHANDRA SINGH
1800. CR. MISC./16146/2021 304-B,34 A.BAIL	1 AMEENA KHATOON @ MINA KHATOON vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G DINESH JHA
1801. CR. MISC./16150/2021 147,149,323,504,3 A.BAIL	1 NIRAJ YADAV @ NIRAJ KR YADAV vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G
1802. CR. MISC./16151/2021 363,366A A.BAIL	1 MAINAWATI DEVI vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ ASHRAF ANSARI	
1803. CR. MISC./16153/2021 anticipatory bail A.BAIL	1 NAGO KEWAT vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G
1804. CR. MISC./16154/2021 406,420,467,468,3 A.BAIL	1 DEEPLAL YADAV @ DEEPLAL RAI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
1805. CR. MISC./16156/2021 anticipatory bail A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G
1806. CR. MISC./16157/2021 30A,32(2) A.BAIL	1 KRISHNA KUMAR SINGH @ SONU @ KRISHAN KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA PRASAD	ARUN KUMAR PANDEY
1807. CR. MISC./16163/2021 341,323,307,379,5 A.BAIL	1 JAI PRAKASH RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1808. CR. MISC./16164/2021 341,325,307,379,5 A.BAIL	1 SHUBHAM KUMAR vs THE STATE OF BIHAR	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	NARSINGH TANTI
1809. CR. MISC./16166/2021 30(a),38,41,(i) A.BAIL	1 MURARI KUMAR vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	A.G.
1810. CR. MISC./16168/2021 341,323,324,307,3 A.BAIL	1 NARENDRA PRASAD SINGH @ TEJ NARAYAN SINGH @ TEJ NARAYAN PRASAD SINGH vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. MUKESH KUMAR SINGH ARINJAY KUMAR
1811. CR. MISC./16171/2021 30A A.BAIL	1 GAURI SHANKAR MAHATO @ GAURI SHANKAR KUMAR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
1812. CR. MISC./16172/2021 341,342,302/34 A.BAIL	1 JEETAN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G RANJAN KUMAR JHA VIKAS KUMAR
1813. CR. MISC./16174/2021 302,34 A.BAIL	1 MUKESH JHA @ MUKESH KUMAR JHA vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	ANITA KUMARI SINGH
1814. CR. MISC./16175/2021 379,323,420 A.BAIL	1 PHUL KUMAR MANDAL @ FULKUMAR MANDAL vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G
1815. CR. MISC./16176/2021 341,323,308,354,3 A.BAIL	1 BHAGI DAS @ BHABI DAS vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	RAMCHANDRA SINGH
1816. CR. MISC./16178/2021 272,273, A.BAIL	1 SANDHYA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
1817. CR. MISC./16181/2021 25-1-B-A,26,35 A.BAIL	1 MD ASGAR ANSARI @ ASGAR ANSARI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G
1818. CR. MISC./16183/2021 304(B),201,34 A.BAIL	1 TALIYA DEVI @ TALIYA DEVI @ SABITA DEVI vs THE STATE OF BIHAR	NITYANAND MISHRA	A.G.

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1819. CR. MISC./16184/2021 504,354B,354C A.BAIL	1	MANISH KUMAR @ MANISH KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
1820. CR. MISC./16185/2021 307,323,34,341,35 A.BAIL	1	HEMANT ROY @ HEMANT RAY vs THE STATE OF BIHAR	ATUL KUMAR MEHTA AMRENDRA KUMAR SUSHMITA SINGH	A.G.
1821. CR. MISC./16187/2021 341,323,307,504,5 A.BAIL	1	ANTLAL YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1822. CR. MISC./16188/2021 363,366A,34 A.BAIL	1	ANIL KUMAR @ ANIL SAH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1823. CR. MISC./16189/2021 147,148,149,341,3 A.BAIL	1	MD. FIROJ ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
1824. CR. MISC./16191/2021 376,511 A.BAIL	1	BISHWAKARMA RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1825. CR. MISC./16197/2021 147,148,149,341,3 A.BAIL	1	HANNAN ALI @ ABDUL HANNAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
1826. CR. MISC./16199/2021 406,420,120(B) A.BAIL	1	RAJ @ RAJU KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1827. CR. MISC./16200/2021 147,341,323,326,3 A.BAIL	1	RAM KUMAR DAS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1828. CR. MISC./16201/2021 Anticipatory bail A.BAIL	1	NITU SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1829. CR. MISC./16202/2021 302,379,34 A.BAIL	1	RAJU BHAGAT @ RAJU KUMAR vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
1830. CR. MISC./16205/2021 30(a) A.BAIL	1	BITTU YADAV @ BITU YADAV vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1831. CR. MISC./16206/2021 341,323,324,307,3 A.BAIL	1	SAROJ SAH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1832. CR. MISC./16207/2021 147,148,149,341,3 A.BAIL	1	BINAY YADAV vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1833. CR. MISC./16209/2021 341,323,307,379,3 A.BAIL	1	BRAHMDEO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
1834. CR. MISC./16212/2021 bail A.BAIL	1	BIJENDRA PRASAD @ BIJENDRA RAM vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1835. CR. MISC./16213/2021 30(a),32(2),41(1) A.BAIL	1	SANTOSH KUMAR SONU @ SONU SINGH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
1836. CR. MISC./16214/2021 307,34, A.BAIL	1	HARSH KUMAR @ HARSH RAJ vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1837. CR. MISC./16215/2021 498(A) A.BAIL	1	SHASHIKANT @ SHASHI KUMAR vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	A.G.
1838. CR. MISC./16217/2021 498,A,323 A.BAIL	1	AMOD KUMAR@AMOD KUMAR PANDIT vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. ALOK KUMAR ALOK
1839. CR. MISC./16218/2021 341,323,307,354(B) A.BAIL	1	KULDEEP SADA vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1840. CR. MISC./16220/2021 341,323,324,307,3 A.BAIL	1	SURTI DEVI vs THE STATE OF BIHAR	KRITU VERMA	A.G.
1841. CR. MISC./16222/2021 363,366(A),34 A.BAIL	1	MANOJ KUMAR MAHTO @ MANOJ MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
1842. CR. MISC./16223/2021 341,323,324,325,3 A.BAIL	1	MUNDRIKA RAI @ MODAK RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
1843. CR. MISC./16228/2021 304(B),34 A.BAIL	1	CHANDAN KUMAR @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G.
1844. CR. MISC./16230/2021 30(a) A.BAIL	1	PANKAJ KUMAR @ PANKAJ KUMAR SHARMA vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
1845. CR. MISC./16232/2021 323,325,307,354,1 A.BAIL	1	SURENDRA SINGH @ SURENDRA KUMAR PRASAD vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
1846. CR. MISC./16235/2021 304(B),34 A.BAIL	1	NANHAK RAI @ SHIV NATH RAI vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	A.G.

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1847. CR. MISC./16236/2021 147,149,341,323,3 A.BAIL	1 VISHAMBHAR KUMAR vs THE STATE OF BIHAR	INDRADEO PRASAD SUNIL KUMAR SINGH NO.10	A.G.
1848. CR. MISC./16239/2021 323,341,313,498A, A.BAIL	1 SURESH KAMAT @ SURESH KUMAR KAMTI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1849. CR. MISC./17074/2021 406,420, A.BAIL	1 PRATIMA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1850. CR. MISC./17075/2021 anticipatory bail A.BAIL	1 SHRI RAM CHOUBEY vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G.
1851. CR. MISC./17076/2021 30A,36 A.BAIL	1 SUBHASH PRASAD @ SUBHASH SINGH vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
1852. CR. MISC./17077/2021 147,148,149,323,3 A.BAIL	1 KAMLESH KUMAR @ KAMLESH YADAV AND OTHERS vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1853. CR. MISC./17079/2021 341,323,376,511, A.BAIL	1 AMAR KUMAR YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY PRIYAJEET PANDEY	A.G.
1854. CR. MISC./17080/2021 399,402,414,34, A.BAIL	1 MOHIT KUMAR @ MOHIT GUPTA @ RAHUL RAJ vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1855. CR. MISC./17081/2021 Petitioners are r A.BAIL	1 RIYAZ ANSARI vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1856. CR. MISC./17082/2021 341,323,307,379,5 A.BAIL	1 RABINDRA KUMAR KAMAT @ RABINDRA KAMAT vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
1857. CR. MISC./17084/2021 30A A.BAIL	1 HIMANSHU KUMAR @ HIMANSHU SINGH @ RANJAN SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1858. CR. MISC./17089/2021 341,307,504,506,3 A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1859. CR. MISC./17090/2021 366A,364,34, A.BAIL	1 PINKI KUMARI vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH	A.G.
1860. CR. MISC./17091/2021 30A A.BAIL	1 RAKESH KUMAR SINGH vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1861. CR. MISC./17093/2021 272,273 A.BAIL	1 JASIYA DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1862. CR. MISC./17094/2021 498A,506,504,406, A.BAIL	1 DR SAIFUR RAHMAN @ SAIF vs THE STATE OF BIHAR	ZEYAUH HODA	A.G.
1863. CR. MISC./17095/2021 341,323,354B,504, A.BAIL	1 DHANANJAY PASI vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
1864. CR. MISC./17098/2021 302,201 A.BAIL	1 NANDANI MAHTO @ RAMANANDAN PRASAD @ RAM NANDAN PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
1865. CR. MISC./17100/2021 30A A.BAIL	1 SURAJ KUMAR RAY vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
1866. CR. MISC./17101/2021 376,341,504,323,4 A.BAIL	1 SOHEL ABBAS @ SOHEL vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
1867. CR. MISC./17102/2021 302,34 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	AJAY MISHRA	A.G. JAVED ASLAM DEVIKA RANI
1868. CR. MISC./17103/2021 147,149,323,307,3 A.BAIL	1 ALESH YADAV vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	A.G.
1869. CR. MISC./17104/2021 326,307,201,34 A.BAIL	1 GUDDU MIAN @ JAMIL AHMAD vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1870. CR. MISC./17105/2021 406,409,420,34, A.BAIL	1 LILA DEVI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
1871. CR. MISC./17106/2021 302,201,34 A.BAIL	1 VINOD SHARMA @ RAMESH KUMAR @ BINOD SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1872. CR. MISC./17107/2021 498(A),307,34,304 A.BAIL	1 TETARI DEVI vs THE STATE OF BIHAR	RAJ KUMAR RAI MUKESH SHARMA VIJAY KUMAR RAJNISH KUMAR	A.G. SANDIP KUMAR GAUTAM

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1873. CR. MISC./17108/2021 379,411 A.BAIL	1	BABLU YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
1874. CR. MISC./17109/2021 272,273 A.BAIL	1	SHATRUGHAN SAHNI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
1875. CR. MISC./17110/2021 419,420,304 A.BAIL	1	JASIM @ JASIMUDDIN vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. MD. HELAL AHMAD
1876. CR. MISC./17111/2021 30A A.BAIL	1	RAGHUNATH URAW @ RAGHUNATH URANW vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1877. CR. MISC./17113/2021 147,148,149,341,3 A.BAIL	1	DHIRAJ YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1878. CR. MISC./17114/2021 419,420,120B, A.BAIL	1	KEDAR NATH PANDEY vs THE STATE OF BIHAR	ANUJIT SINHA	A.G.
1879. CR. MISC./17115/2021 341,323,307,504,5 A.BAIL	1	BHUSHAN BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
1880. CR. MISC./17119/2021 498A, A.BAIL	1	ABHISHEK KUMAR SINGH @ BABLU vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
1881. CR. MISC./17121/2021 363,364,302,201,3 A.BAIL	1	RUPAM KUMARI vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
1882. CR. MISC./17125/2021 341,323,307,504,5 A.BAIL	1	RAJEEV RANJAN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1883. CR. MISC./17126/2021 307,353,504,414 A.BAIL	1	ASHISH SHARMA @ ASHISH THAKUR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD PRAMOD KUMAR YADAV	A.G.
1884. CR. MISC./17127/2021 304B,201,34 A.BAIL	1	MANTU SAH @ MUKESH SAH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1885. CR. MISC./17132/2021 498A,323,379,34, A.BAIL	1	BITTU RAI vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G. NISHANT KUMAR SINHA ALOK CHANDRA
1886. CR. MISC./17135/2021 Anticipatory bail A.BAIL	1	RAJ KUMAR RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1887. CR. MISC./17136/2021 341,342,323,447,3 A.BAIL	1	NAVIN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1888. CR. MISC./17139/2021 147,148,149,447,4 A.BAIL	1	RASHID @ RASID @ ABDUR RASHID vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA	A.G.
1889. CR. MISC./17141/2021 341,323,379,307,5 A.BAIL	1	DILIP KUMAR @ JIPU YADAV @ JITU @ JIPU vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1890. CR. MISC./17142/2021 147,148,149,341,3 A.BAIL	1	RAHUL KUMAR @ RAHUL YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	A.G.
1891. CR. MISC./17144/2021 272,273,34 A.BAIL	1	KISHORI SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1892. CR. MISC./17146/2021 341,323,307,447,5 A.BAIL	1	USHA DEVI vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	A.G.
1893. CR. MISC./17148/2021 279,337,338 A.BAIL	1	SUBHASH BHAGAT vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
1894. CR. MISC./17150/2021 341,323,448,504,5 A.BAIL	1	RAJIV KUMAR SINGH vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
1895. CR. MISC./17152/2021 147,148,149,341,3 A.BAIL	1	GITA DEVI vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
1896. CR. MISC./17153/2021 147,148,149,341,3 A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G.
1897. CR. MISC./17154/2021 30A A.BAIL	1	AKHILESH KUMAR PANDEY vs THE STATE OF BIHAR	RAJEN SAHAY KUMAR NIKHIL	A.G.

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1898. CR. MISC./17155/2021 341,323,324,307,3 A.BAIL	1 SANJU DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1899. CR. MISC./17156/2021 366 A.BAIL	1 VIKASH ANAND vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
1900. CR. MISC./17158/2021 30A,32(ii),34(ii) A.BAIL	1 LAXMAN KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
1901. CR. MISC./17160/2021 147,149,341,323,3 A.BAIL	1 DIPAK KUMAR @ DIPAK PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
1902. CR. MISC./17161/2021 341,323,302,34 A.BAIL	1 SANTOSH KUMAR @ SANTOSH YADAV AND ORS vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
1903. CR. MISC./17162/2021 8C,20B-II-B,29 A.BAIL	1 MD SHAHABUDDIN @ KITTU @ SAHABUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1904. CR. MISC./17168/2021 anticipatory bail A.BAIL	1 BIPIN SINGH vs THE STATE OF BIHAR	ANUJ KUMAR RAVI SHANKAR SINGH PRIYANKA SINGH	A.G.
1905. CR. MISC./17169/2021 304B,34 A.BAIL	1 BIJENDRA SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1906. CR. MISC./17170/2021 341,323,324,504,3 A.BAIL	1 SUNIL SAH @ SUNIL KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1907. CR. MISC./17172/2021 30A A.BAIL	1 LALMUNI DEVI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
1908. CR. MISC./17177/2021 342,323,324,326,3 A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	MUKESH KANT	A.G. ARBIND KUMAR
1909. CR. MISC./17180/2021 394, A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1910. CR. MISC./17181/2021 467,468,471,420B A.BAIL	1 RASPUNJ RITA vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
1911. CR. MISC./17186/2021 341,323,307,504,5 A.BAIL	1 RAJU BHAGAT vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
1912. CR. MISC./17187/2021 Anticipatory bail A.BAIL	1 MD MANSUR @ BAILUN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1913. CR. MISC./17189/2021 147,148,149,341,3 A.BAIL	1 RAM DAYAL GIRI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1914. CR. MISC./17191/2021 341,323,498A,34 A.BAIL	1 PRAMOD KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1915. CR. MISC./17192/2021 341,323,307,379,5 A.BAIL	1 SHASHINATH YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
1916. CR. MISC./17193/2021 147,148,149,302,3 A.BAIL	1 SURESH RAI @ SURESH RAY @ SURESH YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1917. CR. MISC./17194/2021 420,468,471 A.BAIL	1 RAMJI THAKUR vs THE STATE OF BIHAR	SANJIV SHARAN RAM NIWAS PRASAD	A.G.
1918. CR. MISC./17195/2021 341,323,307,504,3 A.BAIL	1 BHAGWAN YADAV @ BHANU PRATAP SINGH @ BHANU PRATAP YADAV vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
1919. CR. MISC./17196/2021 anticipatory bail A.BAIL	1 BABITA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
1920. CR. MISC./17197/2021 341,323,307,504,3 A.BAIL	1 RISHIKESH KUMAR PANDEY @ RISHIKESH PANDEY vs THE STATE OF BIHAR	NITYANAND MISHRA	A.G.
1921. CR. MISC./17198/2021 147,148,149,341,3 A.BAIL	1 RAMASHISH YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
1922. CR. MISC./17199/2021 366A/34 A.BAIL	1 CHAMPA DEVI vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G.
1923. CR. MISC./17201/2021 anticipatory bail A.BAIL	1 BHUSHAN KUMAR @ BHUSHAN KUSHWAHA vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
1924. CR. MISC./17202/2021 341,324,307,323,3 A.BAIL	1 RANJEET RAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1925. CR. MISC./17203/2021 147,148,149,307,3 A.BAIL	1 VIPUL KUMAR @ BIPUL KUMAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL GAURAV KUMAR VERMA KALYANI SINGH	A.G.

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1926. CR. MISC./17206/2021 341,,323,324,307, A.BAIL	1 PULASTH MISHRA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH A.G.
1927. CR. MISC./17208/2021 498A,494,504,506, A.BAIL	1 MD. SAHVAN @ MD. CHAND vs THE STATE OF BIHAR	SHYAMAL PRAKASH A.G
1928. CR. MISC./17209/2021 341,323,307,34, A.BAIL	1 RAJU NAYAN UPADHYAY @ RAJEEV NAYAN UPADHYAY vs THE STATE OF BIHAR	DHANESHWAR PRASAD A.G GUPTA RAJKUMAR RAJESH GIRISH CHANDRA
1929. CR. MISC./17210/2021 328,307,120B A.BAIL	1 SURESH ROUT vs THE STATE OF BIHAR	ANIL KUMAR A.G
1930. CR. MISC./17212/2021 341,323,504,307,3 A.BAIL	1 SIYA RAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR A.G SHARMA
1931. CR. MISC./17215/2021 302,120B A.BAIL	1 SAROJA DEVI vs THE STATE OF BIHAR	SATISH CHANDRA A.G.
1932. CR. MISC./17222/2021 147,341,504,323,3 A.BAIL	1 ANAND KUMAR @ ANAND SINGH vs THE STATE OF BIHAR	BIPIN KUMAR A.G. RAMA KANT SINGH
1933. CR. MISC./17236/2021 341,323,307,354(B A.BAIL	1 PARMESHAWAR MEHTA @ PARMESHAWAR MAHTO vs THE STATE OF BIHAR	ARUN A.G. SANJAY KUMAR @ S.K. AMIT KUMAR SINGH
1934. CR. MISC./17237/2021 419,420,467,468,4 A.BAIL	1 BALJEET KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR A.G. GAJENDRA KUMAR SINGH
1935. CR. MISC./17238/2021 30(a),41(i) A.BAIL	1 ISHTEKHAR @ ISTEKAR @ ISTEKHAR ALI vs THE STATE OF BIHAR	SUMIT SHEKHAR A.G PANDEY
1936. CR. MISC./17239/2021 468,471,420,409,1 A.BAIL	1 AWDHESH KUMAR @ AWDHESH KUMAR SINHA vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G.
1937. CR. MISC./17240/2021 30(a),32,41(1) A.BAIL	1 MANOJ MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH A.G
1938. CR. MISC./17243/2021 341,323,324,325,3 A.BAIL	1 PAWAN RAI @ PASWAN RAY vs THE STATE OF BIHAR	KRISHNA KANT SINGH A.G
1939. CR. MISC./17245/2021 342,323,307,504,5 A.BAIL	1 LALU CHAUDHARY @ LALLU CHAUDHARY vs THE STATE OF BIHAR	RAJ KISHOR PRASAD A.G ASHOK KUMAR
1940. CR. MISC./17246/2021 341,342,447,323,3 A.BAIL	1 SANJAY SAHNI vs THE STATE OF BIHAR	SUNIL KUMAR A.G
1941. CR. MISC./17248/2021 302,34 A.BAIL	1 SUNITA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA A.G ANANT KUMAR BHASKAR
1942. CR. MISC./17249/2021 302,34, A.BAIL	1 PAWAN KUMAR SHARMA vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G
1943. CR. MISC./17250/2021 30A A.BAIL	1 AJAY GOND @ AJAY KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV A.G ANSHUMAN SINGH
1944. CR. MISC./17253/2021 304B,201,34 A.BAIL	1 VIJAY RAI vs THE STATE OF BIHAR	MANISH CHANDRA A.G GANDHI
1945. CR. MISC./17254/2021 30A A.BAIL	1 VINAY GIRI @ BINAY GIRI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH A.G. BHAGYA NARAYAN JHA
1946. CR. MISC./17256/2021 395,412, A.BAIL	1 ROSHAN KUMAR @ RAUSHAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G SINGH MANISH KUMAR NO2
1947. CR. MISC./17257/2021 304B,201,34 A.BAIL	1 UMESH PANDIT @ UMESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR A.G
1948. CR. MISC./17259/2021 135 A.BAIL	1 ANIRUDH YADAV @ ARIRUDH YADAV @ ANURUDH YADAV @ ANURUDWA YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
1949. CR. MISC./18108/2021 376,323,504,506,3 A.BAIL	1 MD. KURWAN @ KURBAN vs THE STATE OF BIHAR	PANKAJ KUMAR A.G
1950. CR. MISC./18111/2021 147,148,149,341,3 A.BAIL	1 GUNJAN KUMAR @ GUNJAN SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR A.G DHANESHWAR VASHIST MURARI NARAIN ARYA ACHINT CHAUDHARY VIJAY KUMAR ANIKET KUMAR
1951. CR. MISC./18112/2021 341,323,307,379,5 A.BAIL	1 DEEPAK KUMAR @ DEEPAK MAHTO vs THE STATE OF BIHAR	YASHRAJ BARDHAN A.G



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1952. CR. MISC./18113/2021 341,323,504,506,4 A.BAIL	1 KAMLAWATI DEVI vs THE STATE OF BIHAR	BINOY KUMAR SINHA ARUN KUMAR TIWARI ANUP KUMAR PANDEY	A.G. ANIL KUMAR CHOUDHARY ANIL KUMAR CHOUDHARY
1953. CR. MISC./18119/2021 447,341,323,324,3 A.BAIL	1 DHARAMVIR RAM vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1954. CR. MISC./18121/2021 anticipatory bail A.BAIL	1 SATYENDRA KUMAR @ SATYENDRA RAM vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR	A.G.
1955. CR. MISC./18122/2021 341,323,307,504,3 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1956. CR. MISC./18123/2021 341,323,307,447,3 A.BAIL	1 RAM KUMAR CHOWDHARY vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G.
1957. CR. MISC./18125/2021 8,20B(II),22,23,2 A.BAIL	1 SAIDUR RAHMAN@ MD SAIDUR RAHMAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1958. CR. MISC./18129/2021 120(B),323,364,40 A.BAIL	1 ARJUN RAY @ ARJUN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1959. CR. MISC./18134/2021 272,273 A.BAIL	1 VISHUNI SAHANI @ JISHUNI SAHANI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1960. CR. MISC./18138/2021 147,148,149,323,3 A.BAIL	1 PANKAJ MISHRA vs THE STATE OF BIHAR	RAM PRABODH THAKUR DR. HARENDRA KUMAR SINGH	A.G.
1961. CR. MISC./18139/2021 392,412 A.BAIL	1 BIRJU KAMAT @ BIRJU KUMAR BISWASH vs THE STATE OF BIHAR	RATAN KUMAR	A.G.
1962. CR. MISC./18142/2021 30A A.BAIL	1 BACHCHALAL CHOUDHARY @ BACHCHA CHOUDHARY vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
1963. CR. MISC./18146/2021 147,148,149,323,5 A.BAIL	1 BABLU LAL YADAV vs THE STATE OF BIHAR	SURESH PRASAD SAH SATYA NARAYAN YADAV	A.G.
1964. CR. MISC./18148/2021 341,323,427,308,5 A.BAIL	1 KOMAL YADAV vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
1965. CR. MISC./18150/2021 341,323,324,307,3 A.BAIL	1 JAFFAR ALAM @ SK. JAFAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
1966. CR. MISC./18153/2021 438, A.BAIL	1 MANI BHUSHAN SHARMA vs THE STATE OF BIHAR	SANTOSH KUMAR DINKAR KUMAR	A.G.
1967. CR. MISC./18167/2021 366.A A.BAIL	1 SURAJ SHARMA@SURJ PRAKASH SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHI KANT	A.G.
1968. CR. MISC./18168/2021 147,149,323,341,3 A.BAIL	1 BADRI YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1969. CR. MISC./18170/2021 411,413,414,34 A.BAIL	1 ABID@ABED vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
1970. CR. MISC./18172/2021 anticipatory bail A.BAIL	1 SALU YADAV @ AJAY KUMAR vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
1971. CR. MISC./18173/2021 447,504 A.BAIL	1 BULLA SINGH @ CHHOTU SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1972. CR. MISC./18174/2021 341,323,353,504,5 A.BAIL	1 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G.
1973. CR. MISC./18179/2021 30A A.BAIL	1 VISHA KUMAR LUCKY @ VISHAL KUMAR LUCKY vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1974. CR. MISC./18180/2021 341,323,324,325,3 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	A.G.
1975. CR. MISC./18181/2021 323,394,379,498-A A.BAIL	1 SONU PATEL vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1976. CR. MISC./18194/2021 anticipatory bail A.BAIL	1 SANJEEV KUMAR JHA vs THE STATE OF BIHAR	RAJESH KUMAR RANJAN KUMAR SINGH	A.G.
1977. CR. MISC./18196/2021 341,376,354(b),51 A.BAIL	1 BIRA THAKUR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.

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1978. CR. MISC./18200/2021 379,413,414,34 A.BAIL	1 KALUA @ SANJAY KUSHWAHA @ SANJAY PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
1979. CR. MISC./18202/2021 anticipatory bail A.BAIL	1 WAKIL RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G
1980. CR. MISC./18204/2021 147,148,149,341,3 A.BAIL	1 BITESHWAR THAKUR vs THE STATE OF BIHAR	PRAVEEN KUMAR ANUJ KUMAR NAVIN KUMAR	A.G
1981. CR. MISC./18207/2021 448,323,504,506,4 A.BAIL	1 NITESHWAR MISHRA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G UMESH KUMAR GUPTA
1982. CR. MISC./18208/2021 420,467,468,471,1 A.BAIL	1 KANCHAN KUMARI vs THE STATE OF BIHAR	DURGA NAND JHA	A.G
1983. CR. MISC./18209/2021 304B-,34 A.BAIL	1 VINAY KUMAR vs THE STATE OF BIHAR	INDRADEO PRASAD	A.G SUBODH KUMAR DEVESH KUMAR PRATAP
1984. CR. MISC./18219/2021 30A A.BAIL	1 MUKUL KUMAR @ MUKUL SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G
1985. CR. MISC./18221/2021 ANTICEPATORY BAIL A.BAIL	1 ARVIND PASWAN AND OTHER vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G
1986. CR. MISC./18222/2021 447,341,323,324,3 A.BAIL	1 CHANDESHWAR RAI vs THE STATE OF BIHAR	PRABHAT KUMAR DIPAK	A.G.
1987. CR. MISC./18228/2021 272,273 A.BAIL	1 DWARIKA CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1988. CR. MISC./18230/2021 147,148,149,307,3 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR	A.G
1989. CR. MISC./18234/2021 420,467,468,471,1 A.BAIL	1 JANARDAN PAL vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G
1990. CR. MISC./18240/2021 341,323,354,307,3 A.BAIL	1 MD NAJIM vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G
1991. CR. MISC./18242/2021 147,323,307,302, A.BAIL	1 RAHUL RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G SUBODH KUMAR BARNWAL
1992. CR. MISC./18243/2021 272,273,427 A.BAIL	1 BHOLA SAHANI vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G
1993. CR. MISC./18246/2021 341,323,379,354(B A.BAIL	1 DEEPAK PANDIT @ DEEPAK KUMAR PANDIT vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
1994. CR. MISC./18248/2021 341,323,325,307,5 A.BAIL	1 RAHUL KUMAR SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G
1995. CR. MISC./18250/2021 323,341,307,504,5 A.BAIL	1 SANJU YADAV @ SANJAY YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G
1996. CR. MISC./18251/2021 272,273,34 A.BAIL	1 MANOJ UROWN ALIAS TIMPU URAWN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1997. CR. MISC./18252/2021 147,148,149,207,3 A.BAIL	1 BABLU PRASAD YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
1998. CR. MISC./18254/2021 406,409,420,34 A.BAIL	1 ABDUL GAFFAR vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	A.G
1999. CR. MISC./18255/2021 307,323,341,325,4 A.BAIL	1 TARUN SAH @ TARUN KUMAR SAH vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G
2000. CR. MISC./18257/2021 37(b),37(c) A.BAIL	1 RAUSHAN RAIN @ ROUSHAN RAEN vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
2001. CR. MISC./18259/2021 341,323,379,354,5 A.BAIL	1 SATRUGHAN BHAGAT @ SHATRUGHAN BHAGAT vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G
2002. CR. MISC./18264/2021 Anticipatory bail A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2003. CR. MISC./18266/2021 30A A.BAIL	1 TILAK MANJHI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G
2004. CR. MISC./18267/2021 188,269,270 A.BAIL	1 NAURANG SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.

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2005. CR. MISC./18269/2021 407,409,419,420,3 A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
2006. CR. MISC./18272/2021 13(2),13(i)(e) A.BAIL	1 PARMANAND CHOUDHARY vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
2007. CR. MISC./18273/2021 341,323,324,307,3 A.BAIL	1 PUNIT KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. ARBIND KUMAR SINGH RABINDRA KUMAR TIWARI
2008. CR. MISC./18274/2021 30A A.BAIL	1 RADHE SAH @ RADHE SHYAM SAH @ RADHE SAHU vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
2009. CR. MISC./18275/2021 30A,41(1) A.BAIL	1 SHANKAR CHAUDHARY vs THE STATE OF BIHAR	AYUSH KUMAR AWADHESH KUMAR PANDEY SHATRUGHAN PANDEY	A.G.
2010. CR. MISC./18276/2021 30A A.BAIL	1 NARESH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2011. CR. MISC./18277/2021 341,323,325,307,3 A.BAIL	1 SANTOSH YADAV vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
2012. CR. MISC./18280/2021 147,148,149,341,3 A.BAIL	1 MAHENDRA PASWAN AND ANR vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2013. CR. MISC./18281/2021 30A A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	RAJENDRA NATH SINHA BALAJEET KUMAR SANTOSH KUMAR	A.G.
2014. CR. MISC./18285/2021 272,273, A.BAIL	1 ANAND KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2015. CR. MISC./18287/2021 306 A.BAIL	1 HARI RAI@ HARI RAY vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
2016. CR. MISC./18289/2021 498A,376,313,504, A.BAIL	1 VIKASH KUMAR GAUTAM @ VIKASH GAUTAM vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	A.G.
2017. CR. MISC./18292/2021 354 A.BAIL	1 ANJANI KUMAR @ ANKIT KUMAR vs THE STATE OF BIHAR	AJIT KUMAR	A.G.
2018. CR. MISC./18298/2021 341,323,307,504,3 A.BAIL	1 AMIT KUMAR @ KALLU vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
2019. CR. MISC./18301/2021 30(a),30(g),38(i) A.BAIL	1 SUBHASH RAI @ RAM SUBHASH RAI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2020. CR. MISC./18303/2021 376,493 A.BAIL	1 MD. CHAND ANSARI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
2021. CR. MISC./18304/2021 Anticipatory bail A.BAIL	1 KAMLESH MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
2022. CR. MISC./18307/2021 147,341,323,307,5 A.BAIL	1 MD. SANWAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
2023. CR. MISC./18309/2021 406,420,311,120B A.BAIL	1 MEGHNATH PRASAD @ MEGHNATH MAHTO vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2024. CR. MISC./18310/2021 30(a) A.BAIL	1 BHAN PRATAP RAY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2025. CR. MISC./18314/2021 147,149,341,323,3 A.BAIL	1 SHALIGRAM PANDIT vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
2026. CR. MISC./18316/2021 341,323,324,325,3 A.BAIL	1 SWAMINATH GIRI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
2027. CR. MISC./18317/2021 147,148,323,302,3 A.BAIL	1 RAMJEE RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
2028. CR. MISC./18319/2021 364,365,34 A.BAIL	1 RAM PRAVESH GOP @ RAM PRAVESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
2029. CR. MISC./18324/2021 147,148,149,323,3 A.BAIL	1 SHIBU KUMAR @ SHIV KUMAR vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
2030. CR. MISC./18325/2021 341,323,324,353,3 A.BAIL	1 SUMAN KUMAR JHA vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G.
2031. CR. MISC./18326/2021 341,323,307,379,5 A.BAIL	1 BUCHCHO YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
2032. CR. MISC./18328/2021 341,323,324,325,3 A.BAIL	1 MAHINDRA SADA @ MAHENDRA SADA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.

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2033. CR. MISC./19211/2021 498-A,34 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA SHASHI SHEKHAR	A.G.
2034. CR. MISC./19214/2021 376 A.BAIL	1 SHOHRAB DEWAN vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
2035. CR. MISC./19219/2021 30,30A A.BAIL	1 AWADH YADAV @ AWADH BIHARI YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2036. CR. MISC./19221/2021 30(a) A.BAIL	1 CHANSI RAY vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
2037. CR. MISC./19222/2021 341,323,504,506,4 A.BAIL	1 DHARMENDRA KUMAR VERMA @ DHARMENDRA KUMAR @ ABHIRAJ KUMAR VERMA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA BINOD KUMAR	A.G.
2038. CR. MISC./19224/2021 341,342,323,120B, A.BAIL	1 JITO MANDAL @ JITENDERA MANDAL vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
2039. CR. MISC./19226/2021 341,323,324,307,3 A.BAIL	1 MEHNADI HASAN vs THE STATE OF BIHAR	APRAJITA	A.G.
2040. CR. MISC./19227/2021 420,406,467,468,4 A.BAIL	1 RISHI KASHYAP @ FANTI vs THE STATE OF BIHAR	DILIP KUMAR	A.G.
2041. CR. MISC./19228/2021 272,273,420,34 A.BAIL	1 MOTI SAH @ MOTILAL SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
2042. CR. MISC./19229/2021 341,323,324,307,3 A.BAIL	1 KANHAIYA KUMAR SHARMA @ KANHAIYA SHARMA vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
2043. CR. MISC./19233/2021 272,273, A.BAIL	1 SUNIL HANSADA vs THE STATE OF BIHAR	AJIT KUMAR GAJENDRA KUMAR SINGH NALIN RANJAN	A.G.
2044. CR. MISC./19235/2021 Anticipatory bail A.BAIL	1 CHULBUL RAI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2045. CR. MISC./19237/2021 30(a) A.BAIL	1 BIKASH CHOUDHARY vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G.
2046. CR. MISC./19239/2021 341,323,307,324,3 A.BAIL	1 RAJESH MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
2047. CR. MISC./19241/2021 384,385,506 A.BAIL	1 AMRIT KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
2048. CR. MISC./19243/2021 341,323,324,307,3 A.BAIL	1 ISLAM vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
2049. CR. MISC./19245/2021 anticipatory bail A.BAIL	1 SUBODH SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR RAJU	A.G.
2050. CR. MISC./19248/2021 341,323,504,506,5 A.BAIL	1 PREM KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
2051. CR. MISC./19249/2021 30A A.BAIL	1 DINESH RAM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2052. CR. MISC./19250/2021 420,467,120B,34, A.BAIL	1 AADIL KHAN @ AADIL @ ADIL KHAN vs THE STATE OF BIHAR	VISHAL VIKRAM RANA ATULJAI ANAND SHWET RANJAN	A.G.
2053. CR. MISC./19257/2021 341,323,324,307,3 A.BAIL	1 MOHAMMAD JIBRAIL @ JIBRAIL TAILORS @ JIBRAIL IDRISI vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2054. CR. MISC./19258/2021 30A A.BAIL	1 GHANSHYAM BIND vs THE STATE OF BIHAR	ARPANA KUMARI	A.G.
2055. CR. MISC./19260/2021 302,34 A.BAIL	1 MAHENDRA CHAUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA CHANDRA BHUSHAN	A.G.
2056. CR. MISC./19261/2021 30-A A.BAIL	1 SHRAWAN KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2057. CR. MISC./19262/2021 30-A A.BAIL	1 RAJESH SONKAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
2058. CR. MISC./19263/2021 461,379,34,411 A.BAIL	1 VISHAL SINGH @ BITTU KUMAR SINGH vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.

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2059. CR. MISC./19264/2021 341,323,498,A,494 A.BAIL	1 GORELAL SAH vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
2060. CR. MISC./19273/2021 341,323,504,506,3 A.BAIL	1 BIBI SHAHZADI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2061. CR. MISC./19274/2021 147,148,149,448,3 A.BAIL	1 VIMAL SAH vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
2062. CR. MISC./19275/2021 anticipatory bail A.BAIL	1 RANDHIR MAHTO vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
2063. CR. MISC./19276/2021 341,323,307,427,4 A.BAIL	1 AMIRUDDIN @ AMIRUDDIN SEKH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2064. CR. MISC./19278/2021 147,149,341,323,5 A.BAIL	1 AMARJEET SINGH @ AMARJIT KUMAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G.
2065. CR. MISC./19280/2021 anticipatory bail A.BAIL	1 SUDHIR KUMAR @ SUDHIR SHARMA vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G.
2066. CR. MISC./19282/2021 467,468,471,420,3 A.BAIL	1 PALLAVI KUMARI vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G. DHURENDRA KUMAR
2067. CR. MISC./19283/2021 Anticipatory bail A.BAIL	1 ARCHANA KUMARI BHARTI vs THE STATE OF BIHAR	KUMAR GOUTAM	A.G.
2068. CR. MISC./19287/2021 363,366-A A.BAIL	1 MUKESH KUMAR SAH vs THE STATE OF BIHAR	RAKESH BIHARI SINGH DHANANJAY KUMAR GUPTA	A.G.
2069. CR. MISC./19288/2021 341,323,498(A),34 A.BAIL	1 NAWRATNA KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
2070. CR. MISC./19290/2021 376,506,34 A.BAIL	1 SAHABUL @ MD. SABUL @ MD. SAHABUL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
2071. CR. MISC./19294/2021 147,148,149,353,3 A.BAIL	1 RAJ KUMAR @ RAJA KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2072. CR. MISC./19298/2021 420,406 A.BAIL	1 RADHA DEVI KHATRI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G. BIPIN KUMAR
2073. CR. MISC./19299/2021 302,120B,34, A.BAIL	1 MD. AMAN vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2074. CR. MISC./19303/2021 272,273,34 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
2075. CR. MISC./19304/2021 447,323,324,325,3 A.BAIL	1 AJAY KUMAR @ LAKHAN KUMAR vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
2076. CR. MISC./19305/2021 302 A.BAIL	1 SANTOSH YADAV @ SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	APRAJITA	A.G.
2077. CR. MISC./19306/2021 406,409,420,34 A.BAIL	1 SONA DEVI vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
2078. CR. MISC./19312/2021 30(a) A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2079. CR. MISC./19313/2021 a.bail A.BAIL	1 MITHUN KUMAR MANDAL vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
2080. CR. MISC./19315/2021 A.Bail A.BAIL	1 ABDUL KADIR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2081. CR. MISC./19316/2021 anticipatory bail A.BAIL	1 BINDU YADAV vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR,RAVI KANT KUMAR	A.G.
2082. CR. MISC./19317/2021 341,323,354,447,3 A.BAIL	1 CHULHAY YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
2083. CR. MISC./19318/2021 30A A.BAIL	1 KANHAI CHAUDHARY @ KANHAIA KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2084. CR. MISC./19321/2021 147,148,149,353,3 A.BAIL	1 SUSHIL NISHAD @ SUSHIL MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2085. CR. MISC./19323/2021 147,148,149,341,3 A.BAIL	1 CHANDAN PARWAT @ CHANDAN KUMAR PARWAT vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2086. CR. MISC./19326/2021 419,420 A.BAIL	1 KUNDAN KUMAR DAS @ KUNDAN DAS vs THE STATE OF BIHAR	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	A.G.

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2087. CR. MISC./19327/2021 147,341,323,354B, A.BAIL	1 SHANKAR THAKUR vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2088. CR. MISC./19328/2021 30A A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
2089. CR. MISC./19329/2021 30A,32-II,38-II,4 A.BAIL	1 SUJIT KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
2090. CR. MISC./19330/2021 341,323,354(B),37 A.BAIL	1 BIBI MELA @ FARJANA KHATOON @ LAILA vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
2091. CR. MISC./19332/2021 120(B) A.BAIL	1 SANJAY SINGH @ SANJAY KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2092. CR. MISC./19333/2021 30A A.BAIL	1 KHAJANCHI SAHNI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2093. CR. MISC./19334/2021 188,269,270,271,3 A.BAIL	1 DHANILAL SAHANI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2094. CR. MISC./19339/2021 302,34 A.BAIL	1 AWDHESH YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
2095. CR. MISC./19341/2021 147,148,149,323,3 A.BAIL	1 IMTAAZ ALI @ IMTEYAJ ALAM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2096. CR. MISC./19343/2021 379,411 A.BAIL	1 UMESH MANJHI vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
2097. CR. MISC./19344/2021 30(a) A.BAIL	1 HARENDRA YADAV vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
2098. CR. MISC./19345/2021 Anticipatory bail A.BAIL	1 MUNNA KUMAR CHOUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
2099. CR. MISC./19347/2021 420 A.BAIL	1 KRISHNA DEVI @ KRISHNA KUMARI DEVI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
2100. CR. MISC./19348/2021 302,34 A.BAIL	1 FULMATI DEVI vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
2101. CR. MISC./19350/2021 341,323,379,504,5 A.BAIL	1 SHYAM KUMAR SAH @ SHYAM SAH vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
2102. CR. MISC./19351/2021 30-A A.BAIL	1 BHOLA SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2103. CR. MISC./19352/2021 30A A.BAIL	1 AKSHAY KUMAR @ ANISH SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2104. CR. MISC./19353/2021 30(a) A.BAIL	1 DIPU KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
2105. CR. MISC./19356/2021 272,273, A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	RAJESH ROY PRAMOD KUMAR PRASAD RAVINDRA KUMAR	A.G.
2106. CR. MISC./19357/2021 22-B-II-C A.BAIL	1 MD ANSIR AKHTAR @ MD NASIR AKHTAR vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G.
2107. CR. MISC./19358/2021 354B, A.BAIL	1 VIKASH YADAV @ RAVI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G. SUNIL KUMAR YADAV
2108. CR. MISC./19359/2021 272,273, A.BAIL	1 DHIRAJ PANDEY @ DHIRAJ KUMAR PANDEY vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2109. CR. MISC./19361/2021 147,148,149,341,3 A.BAIL	1 MAHESH PASWAN vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	A.G.
2110. CR. MISC./19363/2021 30A A.BAIL	1 RAJESH SAH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2111. CR. MISC./19366/2021 323,324,307,341,5 A.BAIL	1 PARMESHWAR SINGH vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
2112. CR. MISC./19369/2021 379,414 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR SINGH	A.G.
2113. CR. MISC./19371/2021 341,323,504,307,3 A.BAIL	1 ABHAY KUMAR RAI vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
2114. CR. MISC./19376/2021 anticipatory bail A.BAIL	1 MD. HANIF vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. HARISH KUMAR
2115. CR. MISC./19378/2021 304(B),34 A.BAIL	1 GULAB CHAND CHAUHAN vs THE STATE OF BIHAR	SATISH KUMAR SINHA	A.G.
2116. CR. MISC./19379/2021 143,323,307,427,3 A.BAIL	1 MANJAY KUMAR vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G.

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2117. CR. MISC./19386/2021 304(B),201,120(B) A.BAIL	1	USHA DEVI vs THE STATE OF BIHAR	JAWED GAFFAR KHAN	KUMAR RANJIT RANJAN
2118. CR. MISC./19391/2021 30A A.BAIL	1	DILSHAD ALAM vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2119. CR. MISC./19392/2021 414,34 A.BAIL	1	KANCHAN RAY vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
2120. CR. MISC./19395/2021 147,148,149,341,3 A.BAIL	1	SHIVAN MAHTO @ SHIV NARAYAN MAHTO vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
2121. CR. MISC./19396/2021 379,411 A.BAIL	1	NAND KISHORE YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2122. CR. MISC./19397/2021 272,273 A.BAIL	1	CHANDESHWAR SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2123. CR. MISC./19398/2021 30A A.BAIL	1	SANTOSH RAJBANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2124. CR. MISC./19399/2021 147,149,341,323,3 A.BAIL	1	PREM CHANDRA TIWARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2125. CR. MISC./19400/2021 a. bail petition A.BAIL	1	RANJAY JHA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2126. CR. MISC./19402/2021 30(a),32 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
2127. CR. MISC./19403/2021 147,148,149,341,3 A.BAIL	1	NARAD PANDEY vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
2128. CR. MISC./19405/2021 147,149,341,323,3 A.BAIL	1	SURENDRA YADAV AND ANRS. vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
2129. CR. MISC./19407/2021 307,387,506,34, A.BAIL	1	ABHINAV KUMAR @ MONA vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
2130. CR. MISC./19412/2021 30(a) A.BAIL	1	PRINCE KUMAR @ PRINCE KUMAR SRIVASTAVA vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2131. CR. MISC./19413/2021 147,149,324,323,3 A.BAIL	1	MD. SOHRAB @ MD. SOHRAB ALAM vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
2132. CR. MISC./19414/2021 30A A.BAIL	1	ABHAY KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR	A.G.
2133. CR. MISC./20300/2021 406,465,468,461,1 A.BAIL	1	MD. MUSTAQUE vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
2134. CR. MISC./20302/2021 147,149,341,323,3 A.BAIL	1	NAGENDRA GIRI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
2135. CR. MISC./20303/2021 147,341,323,324,3 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2136. CR. MISC./20304/2021 341,323,307,354(B) A.BAIL	1	RISHI DAS vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
2137. CR. MISC./20305/2021 341,323,498A,504, A.BAIL	1	NAUSHAD ALAM vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
2138. CR. MISC./20306/2021 147,148,149,341,3 A.BAIL	1	SHAMSHER @ MD. SHAMSHER vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G.
2139. CR. MISC./20308/2021 341,323,307,447,3 A.BAIL	1	KRISHNA CHOUDHARY @ KRISHNA KUMAR CHOUDHARY vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G.
2140. CR. MISC./20311/2021 376,323,341,504,5 A.BAIL	1	NIRBHAY KUMAR SINGH @ MITHU @ NIRBHAY KUMAR NIRALA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G. AJIT KUMAR SINGH AJIT KUMAR SINGH AJIT KUMAR SINGH
2141. CR. MISC./20313/2021 Anticipatory bail A.BAIL	1	MD. MONAJIR HASSAN @ MD. MONAJIR HUSSAIN @ MD. MUNAZIR vs THE STATE OF BIHAR	SANJEET KUMAR SANJEEV KUMAR SINGH PREETY KUNWAR	A.G.
2142. CR. MISC./20318/2021 30A A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2143. CR. MISC./20320/2021 4989(A),323,379,5 A.BAIL	1	MD. PAYARU @ MD. PIYAROO @ MD. PYARU vs THE STATE OF BIHAR	SHAMS ALAM BIPIN KUMAR	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH

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2144. CR. MISC./20322/2021 323,379,498A,34 A.BAIL	1	SHAILESH KUMAR MAHTO @ MANU MAHTO @ NUNU MAHTO vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
2145. CR. MISC./20325/2021 30A,38 A.BAIL	1	BHOGENDRA RAI @ BHOGENDRA KUMAR RAI vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
2146. CR. MISC./20326/2021 341,323,324,504,3 A.BAIL	1	SABITA DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
2147. CR. MISC./20327/2021 30A A.BAIL	1	PINTU KUMAR @ PINTU YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2148. CR. MISC./20328/2021 448,504,506,302,1 A.BAIL	1	GAURAV KUMAR @ GAURAV BHARTI vs THE STATE OF BIHAR	RAJ KRISHAN JHA HARISH KUMAR ARVIND KUMAR MOUAR	A.G.
2149. CR. MISC./20331/2021 147,148,149,341,3 A.BAIL	1	MD. NIHAL vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2150. CR. MISC./20332/2021 302,34 A.BAIL	1	BINOD THAKUR @ BINOD KUMAR THAKUR vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA	A.G. MUKUND KUMAR RASHID ZAFAR
2151. CR. MISC./20333/2021 353,409,400,34 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
2152. CR. MISC./20334/2021 30A A.BAIL	1	MD. AFTAB vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2153. CR. MISC./20337/2021 379,353,411,34 A.BAIL	1	ROCKEY RANJAN vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
2154. CR. MISC./20339/2021 30A A.BAIL	1	SUDARSHAN MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2155. CR. MISC./20341/2021 366A,34 A.BAIL	1	GUDDU KUMAR vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G.
2156. CR. MISC./20344/2021 406,409,34, A.BAIL	1	AWADH KISHOR CHOUBEY vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
2157. CR. MISC./20345/2021 341,323,324,308,5 A.BAIL	1	RAMESH KUMAR VERMA @ RAMESH VERMA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MUNISH KUMAR MINAKSHI KUMARI	A.G.
2158. CR. MISC./20347/2021 341,323,324,307,3 A.BAIL	1	ASHUTOSH KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMAR JHA	A.G.
2159. CR. MISC./20348/2021 420,406 A.BAIL	1	MD. NAUSHAD ALAM vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G. MD. WALIUR RAHMAN PRAMOD KUMAR PANDEY
2160. CR. MISC./20355/2021 ANTICIPATORY BAIL A.BAIL	1	SATYENDRA YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
2161. CR. MISC./20356/2021 341,323,307,379,5 A.BAIL	1	MANISH KUMAR @ SHASHI RANJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
2162. CR. MISC./20358/2021 341,323,413,414,3 A.BAIL	1	ASHOK KUMAR YADAV vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2163. CR. MISC./20359/2021 147,149,341,323,3 A.BAIL	1	MOHAN RAM vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
2164. CR. MISC./20360/2021 33 A.BAIL	1	HARI YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
2165. CR. MISC./20362/2021 341,323,308,307,5 A.BAIL	1	GUDDU MEHTAR @ PRAVIN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2166. CR. MISC./20366/2021 147,148,149,153-A A.BAIL	1	GAUTAM @ GAUTAM KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G.
2167. CR. MISC./20367/2021 147,148,149,323,3 A.BAIL	1	DEEPAK MANJHI vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G.
2168. CR. MISC./20370/2021 30-A A.BAIL	1	MANGRU RAI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2169. CR. MISC./20371/2021 406,420,341,323,3 A.BAIL	1	SUNIL KUMAR YADAV @ SUNIL RAI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
2170. CR. MISC./20372/2021 376,420 A.BAIL	1	DIPAK KHARWAR vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.



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2171. CR. MISC./20374/2021 anticipatory bail A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G
2172. CR. MISC./20378/2021 304-B,34 A.BAIL	1 MUNILAL YADAV vs THE STATE OF BIHAR	PRANAV KUMAR JHA A.G SUBODH KUMAR JHA
2173. CR. MISC./20380/2021 anticipatory bail A.BAIL	1 DASRATH CHAUDHARY @ DASRATH YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G
2174. CR. MISC./20382/2021 378,379,353,384,3 A.BAIL	1 MANOJ KUMAR YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR A.G
2175. CR. MISC./20383/2021 498-A,34 A.BAIL	1 ANJANI DEVI vs THE STATE OF BIHAR	RAJNI KANT JHA A.G
2176. CR. MISC./20386/2021 147,148,149,324,3 A.BAIL	1 SHARVAN MAHTO @ SHARVAN KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD A.G ASHOK KUMAR
2177. CR. MISC./20388/2021 341,323,324,307,3 A.BAIL	1 NITISH PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G SINGH MANISH KUMAR NO2
2178. CR. MISC./20389/2021 366A A.BAIL	1 KAJAL KUMARI vs THE STATE OF BIHAR	PRAMOD KUMAR A.G VERMA
2179. CR. MISC./20390/2021 420,406,409,34, A.BAIL	1 SHANKAR PRASAD SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA A.G
2180. CR. MISC./20397/2021 365,366A,120B A.BAIL	1 MD. NASRUL @ NASRUL @ NASRULA vs THE STATE OF BIHAR	KULDEEP KUMAR A.G
2181. CR. MISC./20398/2021 anticipatory bail A.BAIL	1 MD MUSTAK @ MD MUSTAQUE ALAM vs THE STATE OF BIHAR	ONKAR NATH A.G ASHUTOSH KUMAR , AJIT KUMAR
2182. CR. MISC./20399/2021 306,34 A.BAIL	1 JITENDRA PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY A.G
2183. CR. MISC./20404/2021 392 A.BAIL	1 SEKH RAYEESH @ MD RAHISH vs THE STATE OF BIHAR	AJAY KUMAR JHA A.G PURUSHOTTAM KUMAR DAS RAVI SARTHI
2184. CR. MISC./20406/2021 414,34 A.BAIL	1 AMIT YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA A.G ANIRUDH KUMAR VERMA
2185. CR. MISC./20407/2021 147,148,149,341,3 A.BAIL	1 RAM EKBAL RAI vs THE STATE OF BIHAR	RAJESH RANJAN A.G SHAKTI SUMAN KUMAR MARIA NAZIR
2186. CR. MISC./20408/2021 30A,32-1,32-3,41- A.BAIL	1 VIRBAL RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY A.G MITHILESH KR. ARYA
2187. CR. MISC./20411/2021 147,149,341,323,3 A.BAIL	1 MD JAHID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G RAJEEV RANJAN
2188. CR. MISC./20414/2021 341,504,323,354,3 A.BAIL	1 SHASHI SINGH @ SHASHI KUMAR SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR A.G. SHRIVASTAVA AJAY KUMAR TIWARY
2189. CR. MISC./20415/2021 341,323,307,504,3 A.BAIL	1 MD WASHIR @ MOHAMMAD VASHIR vs THE STATE OF BIHAR	ALOK KUMAR JHA A.G.
2190. CR. MISC./20417/2021 30A A.BAIL	1 AMARJEET RAM vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA A.G.
2191. CR. MISC./20418/2021 341,323,324,308,3 A.BAIL	1 MANOJ SAH vs THE STATE OF BIHAR	BIMLESH KUMAR A.G. PANDEY AMIT KUMAR PANDEY
2192. CR. MISC./20419/2021 30(a) A.BAIL	1 DINESH RAI @ DINESH KUMAR PRASHAD YADAV vs THE STATE OF BIHAR	HANS LAL KUMAR A.G.
2193. CR. MISC./20420/2021 147,148,149,341,3 A.BAIL	1 MITHUN RAI @ MUTHUN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA A.G.
2194. CR. MISC./20422/2021 30(a),30(b) A.BAIL	1 BASANT SAH vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY A.G.
2195. CR. MISC./20423/2021 341,323,308,354B, A.BAIL	1 GORAKH SINGH @ GAURAV SINGH vs THE STATE OF BIHAR	RAJENDRA NATH SINHA A.G.
2196. CR. MISC./20424/2021 457,323,354(B),50 A.BAIL	1 ANGREJ TANTI @ ANGREJI TANTI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA A.G.
2197. CR. MISC./20426/2021 147,148,323,324,3 A.BAIL	1 MAHESH YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI A.G. BRIJ KISHOR MISHRA

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2198. CR. MISC./20429/2021 341,342,323,308,5 A.BAIL	1	MD. SHAFIQUE KHAN @ SHAFIQUE KHAN vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
2199. CR. MISC./20430/2021 302,120(B),34 A.BAIL	1	KEDAR SINGH @ KEDAR KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2200. CR. MISC./20431/2021 406,420 A.BAIL	1	SHIVENDRA KUMAR @ SHEWENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAYED IMRAN GHANI SHIVGANGA KUMAR GUPTA MD. QAISAR REZA	A.G.
2201. CR. MISC./20436/2021 341,323,324,307,5 A.BAIL	1	MOHAMMAD GAUSH @ BAYESH @ BAYES vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA	A.G.
2202. CR. MISC./20437/2021 30A A.BAIL	1	SHYAM BABU KUMAR @ SHYAM BABU RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	A.G.
2203. CR. MISC./20438/2021 147,148,149,341,3 A.BAIL	1	MD. ASHIQUE vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2204. CR. MISC./20439/2021 457,380,411,34 A.BAIL	1	BIPIN MAHTO vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
2205. CR. MISC./20440/2021 302,34 A.BAIL	1	PRAMOD RAM @ PRAMOD KUMAR RAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
2206. CR. MISC./20444/2021 304(B),34 A.BAIL	1	NITESH SHARMA vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
2207. CR. MISC./20453/2021 30(a),32,41 A.BAIL	1	SHYAMDEO RAI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
2208. CR. MISC./20455/2021 147,149,341,323,3 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
2209. CR. MISC./20457/2021 498(A),323,341,50 A.BAIL	1	SUMAN SAURAV vs THE STATE OF BIHAR	SAMEER RANJAN	A.G.
2210. CR. MISC./20459/2021 341,323,307,379,3 A.BAIL	1	ABDUL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2211. CR. MISC./20461/2021 396 A.BAIL	1	AMAR JEET KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA RAHUL RATHOUR SONI KUMARI	A.G.
2212. CR. MISC./20463/2021 406,409,420 A.BAIL	1	MANORANJAN PRASAD vs THE STATE OF BIHAR	DR. MANOJ KUMAR SWEETY SINHA	SANJIV KUMAR.
2213. CR. MISC./20466/2021 448,341,323,354,3 A.BAIL	1	RAVI KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2214. CR. MISC./20468/2021 272,273,308/34 A.BAIL	1	SURENDRA RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
2215. CR. MISC./20469/2021 409,420,341,323,5 A.BAIL	1	SOMNATH AGARWAL vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	A.G.
2216. CR. MISC./20470/2021 30A A.BAIL	1	BABLOO KUMAR @ BABLOO KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2217. CR. MISC./20471/2021 147,149,307,302,5 A.BAIL	1	MANOJ YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
2218. CR. MISC./20472/2021 341,323,324,307,5 A.BAIL	1	LAL PARIKHI CHAUHAN @ RAM PARIKHI CHAUHAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK MUNISH OM PRAKASH SINGH	A.G.
2219. CR. MISC./20473/2021 366,354(B),34 A.BAIL	1	BIBHA DEVI @ VIBHA DEVI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. BISHWESHWAR RAM
2220. CR. MISC./20474/2021 392 A.BAIL	1	ANU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
2221. CR. MISC./20475/2021 147,148,149,341,3 A.BAIL	1	KAMAL SAH @ KAMAL SAHU vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2222. CR. MISC./20476/2021 498(A),494,504,50 A.BAIL	1	MD. IMTEYAZ vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
2223. CR. MISC./20477/2021 394 A.BAIL	1	BHOLA KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
2224. CR. MISC./20478/2021 326,307,302,34 A.BAIL	1	RAKESH SAH @ RAKESH KR. SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.

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2225. CR. MISC./20481/2021 498(A),304(B),323 A.BAIL	1 VIJAY KUMAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA A.G.
2226. CR. MISC./20485/2021 147,341,323,324,3 A.BAIL	1 PREMJEET KUMAR @ PREMJEET RAI @ PARAMJEET RAI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH A.G. ASHUTOSH KUMAR SANTOSH PANDEY
2227. CR. MISC./20490/2021 30(a),30(c) A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
2228. CR. MISC./20491/2021 304(B),34 A.BAIL	1 PUNAM DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA A.G.
2229. CR. MISC./20492/2021 447,341,323,324,3 A.BAIL	1 MANOHAR PANDIT vs THE STATE OF BIHAR	RASHMI JHA A.G. SHARAD KUMAR VERMA ABHISHEK KUMAR
2230. CR. MISC./20495/2021 30(a) A.BAIL	1 RANA YADAV vs THE STATE OF BIHAR	RANJEET KUMAR A.G. SINGH
2231. CR. MISC./20497/2021 7(1)(2) A.BAIL	1 SANJEEV KUMAR @ SANJEEV KUMAR GUPTA vs THE STATE OF BIHAR	SHAILESH KUMAR A.G.
2232. CR. MISC./20500/2021 341,323,354(B),50 A.BAIL	1 SHYAM KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD A.G.
2233. CR. MISC./21404/2021 30(a),41 A.BAIL	1 LAL BABU TURHA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.
2234. CR. MISC./21407/2021 498a,406, A.BAIL	1 MD. SON @ MD. NAYAZ AKHTAR @ MD. NAYAZ AKTHAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE A.G.
2235. CR. MISC./21408/2021 363,366(A),34 A.BAIL	1 GULAM RAEEN vs THE STATE OF BIHAR	SANJAY KUMAR A.G.
2236. CR. MISC./21409/2021 8(C),20(b)(ii)(B) A.BAIL	1 LALITA YADAV @ LALITA SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN A.G. MUKUL KUMARI
2237. CR. MISC./21411/2021 341,326,307,506,3 A.BAIL	1 SHANKAR SAH vs THE STATE OF BIHAR	BASANT KUMAR SINGH A.G. VISHESH KUMAR SINGH
2238. CR. MISC./21414/2021 30(a) A.BAIL	1 SONU KUMAR @ JITENDRA SINGH vs THE STATE OF BIHAR	BINOD KUMAR A.G. AMAR KUMAR SINGH
2239. CR. MISC./21417/2021 498(A),406,34 A.BAIL	1 DHANANJAY YADAV vs THE STATE OF BIHAR	REWTI KANT RAMAN PRAMOD KUMAR PANDEY
2240. CR. MISC./21421/2021 467,468,471 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR	SHILPI KESHRI A.G.
2241. CR. MISC./21422/2021 272,273 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH A.G.
2242. CR. MISC./21423/2021 a. bail A.BAIL	1 OPI RAI @ UPENDRA RAI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G.
2243. CR. MISC./21425/2021 498A,341,323,504, A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD UDAY CHAND PRASAD ASHOK KUMAR
2244. CR. MISC./21426/2021 272,273 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA A.G.
2245. CR. MISC./21427/2021 419,420,467,468,4 A.BAIL	1 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR AJAY MISHRA RAJEEV SHEKHAR
2246. CR. MISC./21428/2021 341,323,324,307,5 A.BAIL	1 UPENDRA BHAGAT vs THE STATE OF BIHAR	AKSHAY LAL PANDIT A.G. ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM NISHANT RANJAN
2247. CR. MISC./21429/2021 147,149,341,342,3 A.BAIL	1 DHANLAL YADAV vs THE STATE OF BIHAR	MANOJ KUMAR A.G. RAJ NARAYAN MISHRA
2248. CR. MISC./21431/2021 147,148,149,504,5 A.BAIL	1 MUKESH YADAV @ MUKESH KUMAR @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR	ANANT KUMAR PANDEY A.G. ASHOK KUMAR SINGH
2249. CR. MISC./21432/2021 30(a) A.BAIL	1 PAWAN KUMAR @ SADHU J.D. vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH A.G. RAGHAV KUMAR
2250. CR. MISC./21434/2021 147,149,341,342,3 A.BAIL	1 ANJAY YADAV vs THE STATE OF BIHAR	MADAN MOHAN A.G. PALLAVI PANDEY
2251. CR. MISC./21435/2021 341,323,324,307,3 A.BAIL	1 MAHENDRA PRASAD vs THE STATE OF BIHAR	SHYAMA KANT SINGH DR.MRITYUNJAYA PIYUSH KANT SINGH KR.GAUTAM
2252. CR. MISC./21436/2021 147,148,149,341,3 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR JHA AWADHESH KUMAR PREM KUMAR JHA SINGH JYOTI MUKESH MISHRA

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2253. CR. MISC./21439/2021 341,323,324,307,3 A.BAIL	1	RAJDEO RAI @ RAJDEO PRASAD vs THE STATE OF BIHAR	RINA SINHA	A.G.
2254. CR. MISC./21442/2021 304(B),34 A.BAIL	1	RAJESH RAI @ RAJESH YADAV vs THE STATE OF BIHAR	HARSH SINGH	A.G.
2255. CR. MISC./21444/2021 272,273,414,34 A.BAIL	1	SHYAM SAH @ SHYAM KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2256. CR. MISC./21446/2021 272,273,414,34 A.BAIL	1	RUSTAM SAI vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2257. CR. MISC./21447/2021 376 A.BAIL	1	IQBAL ALI @ IQBAL ALI @ TINKU vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
2258. CR. MISC./21451/2021 498(A) A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
2259. CR. MISC./21452/2021 7 A.BAIL	1	RAM NARAYAN PRASAD @ RAMNARAYAN PRASAD GUPTA vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
2260. CR. MISC./21467/2021 414,34 A.BAIL	1	TAHIM @ MD. TAHIM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2261. CR. MISC./21468/2021 impugned order A.BAIL	1	MURSHID @ MD. MURSHID ALAM vs THE STATE OF BIHAR	ANAND TIWARI SHRI PRAKASH TIWARI ANJANI KUMAR	A.G.
2262. CR. MISC./21470/2021 147,148,149,341,3 A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
2263. CR. MISC./21471/2021 304B,201,34 A.BAIL	1	PRADUMAN KUSHWAHA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
2264. CR. MISC./21477/2021 341,323,325,307,5 A.BAIL	1	KISHORI YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
2265. CR. MISC./21479/2021 147,148,149,341,3 A.BAIL	1	KISHUNDEO MANJHI @ RUDAL MANJHI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
2266. CR. MISC./21482/2021 498(A),494,341,32 A.BAIL	1	RAJIV KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. RAJEEV RANJAN NO.II RAJU KUMAR SINGH
2267. CR. MISC./21484/2021 341,323,307,354A, A.BAIL	1	SRICHAND CHAUHAN vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2268. CR. MISC./21485/2021 341,323,324,307,5 A.BAIL	1	DEVBANS SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
2269. CR. MISC./21486/2021 147,149,341,323,5 A.BAIL	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	KANHAIYA JEE TIWARI	A.G.
2270. CR. MISC./21487/2021 341,323,307,354B, A.BAIL	1	NOORUDDIN vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
2271. CR. MISC./21489/2021 30A A.BAIL	1	BHOLA GOND vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2272. CR. MISC./21492/2021 cr misc A.BAIL	1	AMARJIT KUMAR @ AMARJIT RAM vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2273. CR. MISC./21494/2021 272,273,34 A.BAIL	1	SANDEEP PODDAR @ CHHOTU PODDAR @ SANDEEP vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
2274. CR. MISC./21498/2021 166,167,465,466,4 A.BAIL	1	USHA DEVI vs THE STATE OF BIHAR	SHASHANK SHEKHAR PRAVIN KUMAR VAISHNAVI SINGH UDBHAV	A.G.
2275. CR. MISC./21500/2021 272,273 A.BAIL	1	RIKA DEVI vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
2276. CR. MISC./21502/2021 392 A.BAIL	1	KUNAL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
2277. CR. MISC./21505/2021 30A,38D A.BAIL	1	RONIT CHOUDHARY @ RINKU CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY MIRTYUNJAY KUMAR MISHRA	A.G.
2278. CR. MISC./21512/2021 420,467,468,120(B A.BAIL	1	FIROZ ALAM vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION, PATNA, BIHAR	DEEPAK KUMAR PANKJESH SHARMA KUMAR RAJEEV	BIPIN KUMAR SINHA
2279. CR. MISC./21515/2021 341,323,307,504,5 A.BAIL	1	CHHOTU KUMAR RAJAK @ CHHOTU RAJAK vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2280. CR. MISC./21516/2021 304(B),364,201,34 A.BAIL	1	SANJAY MANDAL vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.

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2281. CR. MISC./21518/2021 272,273 A.BAIL	1 HIRA RAY @ HIRA LAL RAY vs THE STATE OF BIHAR	SUBHASH KUMAR JHA A.G.
2282. CR. MISC./21520/2021 147,148,149,323,3 A.BAIL	1 TIMAN @ NAGENDRA MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI A.G. VIJAY KUMAR
2283. CR. MISC./21521/2021 30(a) A.BAIL	1 MOHAN RAY vs THE STATE OF BIHAR	ANUJ KUMAR A.G. RAVI KANT KUMAR SAGRIKA
2284. CR. MISC./21526/2021 147,148,149,341,3 A.BAIL	1 MD. HASMUDDIN @ MD. HASAMUDDIN vs THE STATE OF BIHAR	MUKESH KUMAR RANA A.G.
2285. CR. MISC./21528/2021 406,409,420,34 A.BAIL	1 YOGENDRA MUSAHAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA A.G.
2286. CR. MISC./21532/2021 323,341,498(A),34 A.BAIL	1 MD. MEHBOOB @ CHHOTU vs THE STATE OF BIHAR	RATANAKAR JHA A.G.
2287. CR. MISC./21533/2021 304(B),120(B),34 A.BAIL	1 RAM EKBAL RAI vs THE STATE OF BIHAR	ANISH CHANDRA A.G.
2288. CR. MISC./21534/2021 147,148,149,324,3 A.BAIL	1 VIKASH YADAV vs THE STATE OF BIHAR	KRISHNA KUMAR A.G. YADAV
2289. CR. MISC./21535/2021 30(a) A.BAIL	1 SHASHI RANJAN CHOUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN
2290. CR. MISC./21541/2021 147,148,149,341,3 A.BAIL	1 MANNU YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA A.G.
2291. CR. MISC./21547/2021 ANTICIPATORY BAIL A.BAIL	1 KANHAIYA PASWAN vs THE STATE OF BIHAR	SARBOTTAM KUMAR A.G. SARKAR BHUBNESHWAR PRASAD
2292. CR. MISC./21548/2021 406,420,379,504,5 A.BAIL	1 RUDAL KUMAR RAI vs THE STATE OF BIHAR	RAVI PRAKASH A.G. GAGAN DEO YADAV VINOD KUMAR
2293. CR. MISC./21551/2021 30(a) A.BAIL	1 LAICHI DEVI @ LAICHI MUSHAR vs THE STATE OF BIHAR	SETU PRATEEK A.G. SANJANA
2294. CR. MISC./21552/2021 363,366(A) A.BAIL	1 BISHUN SAHNI vs THE STATE OF BIHAR	UDAY KUMAR A.G.
2295. CR. MISC./21554/2021 304(B),34 A.BAIL	1 GANITA DEVI vs THE STATE OF BIHAR	AMIT KUMAR JHA A.G.
2296. CR. MISC./21558/2021 366,34 A.BAIL	1 HABIBA @ BULLU vs THE STATE OF BIHAR	DIWAKAR SINHA A.G. RAVISH MISHRA
2297. CR. MISC./21559/2021 30(a) A.BAIL	1 ARUN SAH vs THE STATE OF BIHAR	PAWAN KUMAR A.G.
2298. CR. MISC./21560/2021 anticipatory bail A.BAIL	1 RANJEET KUMAR JHA vs THE STATE OF BIHAR	SANJAY KUMAR A.G.
2299. CR. MISC./21561/2021 498A,354B, A.BAIL	1 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	PRANAV KUMAR JHA A.G. SUBODH KUMAR JHA
2300. CR. MISC./21566/2021 302,201,120(B),34 A.BAIL	1 BIRBAL YADAV @ DURBAL YADAV @ BIRBAL vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
2301. CR. MISC./21568/2021 420,409,34 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	DIWAKAR PRASAD A.G. SINGH
2302. CR. MISC./21570/2021 341,323,504,506,3 A.BAIL	1 RAM BRIKSH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR A.G.
2303. CR. MISC./21571/2021 147,148,149,341,3 A.BAIL	1 SANOJ YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR A.G.
2304. CR. MISC./21572/2021 498(A),323,341,32 A.BAIL	1 MUSIUR RAHMAN vs THE STATE OF BIHAR	SURESH PRASAD SAH A.G. @ BARANWAL
2305. CR. MISC./21573/2021 341,342,323,307,3 A.BAIL	1 KRISHNA GUPTA @ KRISHNA KUMAR GUPTA vs THE STATE OF BIHAR	SHAILESH KUMAR A.G.
2306. CR. MISC./21574/2021 30(a) A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	SATYA VEER A.G.
2307. CR. MISC./21576/2021 366A,34 A.BAIL	1 MD. SAMSHER @ SHAMSHER vs THE STATE OF BIHAR	KULDEEP KUMAR A.G.
2308. CR. MISC./21577/2021 147,149,341,323,3 A.BAIL	1 GHURA PASWAN @ DHARMENDRA PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI A.G.
2309. CR. MISC./21578/2021 30(a) A.BAIL	1 RAMJI CHAUDHARY vs THE STATE OF BIHAR	PARAS NATH A.G.
2310. CR. MISC./21584/2021 147,148,323,341,3 A.BAIL	1 LALU YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR A.G. PANDEY ASHOK KUMAR SINGH

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2311. CR. MISC./21585/2021 30A A.BAIL	1 MALTI DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
2312. CR. MISC./21586/2021 366(A),34 A.BAIL	1 NIRMALA DEVI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
2313. CR. MISC./21588/2021 30(A),36 A.BAIL	1 SRAWAN KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
2314. CR. MISC./21592/2021 147,341,323,325,3 A.BAIL	1 LALU YADAV @ LALU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
2315. CR. MISC./21593/2021 30A,56-B A.BAIL	1 JAY RAM YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2316. CR. MISC./21597/2021 120B A.BAIL	1 RABI KUMAR @ RAVI KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2317. CR. MISC./21600/2021 anticipatory bail A.BAIL	1 SATENDAR YADAV @ SATENDAR PRASAD @ SATYENDRA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. RAMA KANT SINGH
2318. CR. MISC./21605/2021 399,402,414 A.BAIL	1 DIPU KUMAR MANDAL @ DIPU KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
2319. CR. MISC./21606/2021 302,498A,34 A.BAIL	1 MD. JAFAR ALI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
2320. CR. MISC./21607/2021 392 A.BAIL	1 MUNCHUN KUMAR @ VIVEK KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2321. CR. MISC./21612/2021 147,341,323,307,3 A.BAIL	1 PRABHAWATI DEVI vs THE STATE OF BIHAR	PRASHANT KUMAR MANAUR ALAM	A.G.
2322. CR. MISC./21613/2021 379,411 A.BAIL	1 BRAHMDEO YADAV vs THE STATE OF BIHAR	RANJEET KUMAR DAS NO.2	A.G.
2323. CR. MISC./21614/2021 436,506 A.BAIL	1 MD. FARUK vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
2324. CR. MISC./21621/2021 341,323,324,307,5 A.BAIL	1 GENALAL PODDAR @ GENA PODDAR vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
2325. CR. MISC./21624/2021 302,34 A.BAIL	1 LAL MOHAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G.
2326. CR. MISC./21625/2021 498-A A.BAIL	1 VIKAS KUMAR RAM vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
2327. CR. MISC./21626/2021 418,420,423,406,4 A.BAIL	1 RUDAL SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2328. CR. MISC./21628/2021 302,120B, A.BAIL	1 ARUN KUMAR SINGH @ ARUN SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH	A.G. JITENDRA NARAIN SINHA
2329. CR. MISC./21629/2021 30(a),32(ii),34(i) A.BAIL	1 PAPALU SINGH @ RAJIV RANJAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
2330. CR. MISC./21634/2021 30(a) A.BAIL	1 SUMAN SINGH @ SUMAN KUMAR SINGH vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G.
2331. CR. MISC./21635/2021 30A A.BAIL	1 PRADEEP SAHNI vs THE STATE OF BIHAR	RAJESH ROY PRAMOD KUMAR PRASAD RAVINDRA KUMAR	A.G.
2332. CR. MISC./21637/2021 323,147,149,341,3 A.BAIL	1 MISTER JINNAT vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2333. CR. MISC./22551/2021 363,365 A.BAIL	1 RINKI DEVI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2334. CR. MISC./22552/2021 304-B,201,34 A.BAIL	1 KAMALDEV BIND vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
2335. CR. MISC./22553/2021 188,269,270,341,3 A.BAIL	1 RAMBABU PANDIT @ RAM BABU PANDIT vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
2336. CR. MISC./22559/2021 30-A,56-G A.BAIL	1 RAJESH KUMAR GUPTA vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
2337. CR. MISC./22560/2021 341,323,353,504,5 A.BAIL	1 MD. PARVEJ ALAM @ MD. PARVEJ AHMED vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
2338. CR. MISC./22561/2021 413,414,188,269,2 A.BAIL	1 NITESH KUMAR @ NITESH SINGH vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.

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2339. CR. MISC./22562/2021 493,376,34 A.BAIL	1 RAVI RANJAN RAM @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR DR. PRAMOD KUMAR PANDEY	A.G.
2340. CR. MISC./22563/2021 406,420, A.BAIL	1 MD. NOOR HASAN @ SEKH SANNO vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	A.G.
2341. CR. MISC./22568/2021 135 A.BAIL	1 LALO YADAV @ LALJIT YADAV @ LALU YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2342. CR. MISC./22569/2021 147,148,149,341,3 A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
2343. CR. MISC./22571/2021 341,323,504,447,3 A.BAIL	1 BHAYANKER PASWAN @ BHYANKAR KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
2344. CR. MISC./22573/2021 304(B),34 A.BAIL	1 BHAWANI DEVI vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
2345. CR. MISC./22575/2021 302,120(B),201 A.BAIL	1 DINESH JHA vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2346. CR. MISC./22577/2021 498-A,494,34 A.BAIL	1 MITHUN KUMAR vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI	A.G.
2347. CR. MISC./22578/2021 147,148,149,447,3 A.BAIL	1 ASHOK YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
2348. CR. MISC./22579/2021 Anticipatory bail A.BAIL	1 TRILOKI RAM vs THE STATE OF BIHAR	KUMAR GOUTAM	A.G.
2349. CR. MISC./22582/2021 147,149,341,323,5 A.BAIL	1 ALKA KUMARI @ MUNNI vs THE STATE OF BIHAR	RABINDRA KUMAR TIWARI	A.G.
2350. CR. MISC./22583/2021 341,323,379,420 A.BAIL	1 SURAJ KUMAR @ KARU vs THE STATE OF BIHAR	JAGDHAR PRASAD BHUPENDRA KUMAR	A.G.
2351. CR. MISC./22584/2021 30A A.BAIL	1 KULI MANJHI @ SUJIT MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2352. CR. MISC./22587/2021 341,323,307,354,3 A.BAIL	1 SURENDRA YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
2353. CR. MISC./22589/2021 30(a) A.BAIL	1 MD MAHTAB ALAM SIDDIQUE vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2354. CR. MISC./22594/2021 420,467,468,477A, A.BAIL	1 SATYA KUMARI vs THE STATE OF BIHAR	CHANDAN KUMAR SANKET	AJAY MISHRA
2355. CR. MISC./22598/2021 341,323,324,307,3 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON PIYUSH	A.G.
2356. CR. MISC./22599/2021 147,149,323,325,3 A.BAIL	1 VISHAL KUMAR @ SANJAY KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
2357. CR. MISC./22604/2021 147,148,149,341,3 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2358. CR. MISC./22606/2021 392,411 A.BAIL	1 AMARDIP SHARMA @ AMARDIP KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
2359. CR. MISC./22607/2021 30A,30D,37B A.BAIL	1 PUNIT PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2360. CR. MISC./22608/2021 341,307,34 A.BAIL	1 CHHEDI YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
2361. CR. MISC./22609/2021 381,467,468,471,4 A.BAIL	1 SANJEEV KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH	A.G.
2362. CR. MISC./22611/2021 406,420,504,506 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2363. CR. MISC./22612/2021 461,379,411 A.BAIL	1 ASHOK KUMAR @ ASHOK MAHTO vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2364. CR. MISC./22613/2021 323,341,307,325,3 A.BAIL	1 AMIT KUMAR @ AMIT KUMAR ROY @ AMIT KUMAR RAY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
2365. CR. MISC./22616/2021 366(A) A.BAIL	1 RAUSHAN RAJBANSHI @ RAUSHAN RAJWAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
2366. CR. MISC./22617/2021 363,366(A),34 A.BAIL	1 ARBIND DAS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.

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2367. CR. MISC./22619/2021 341,323,307,504,3 A.BAIL	1 BINOD PANDIT vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2368. CR. MISC./22621/2021 366A,120B,34 A.BAIL	1 SACHIN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2369. CR. MISC./22622/2021 30(a) A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
2370. CR. MISC./22626/2021 420406,34, A.BAIL	1 KUNAL AHUJA vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
2371. CR. MISC./22629/2021 302,120B A.BAIL	1 ROHIT PASWAN vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	RAMCHANDRA SINGH
2372. CR. MISC./22630/2021 147,149,323,308,3 A.BAIL	1 BIRENDAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
2373. CR. MISC./22631/2021 409,420,34 A.BAIL	1 SUSHMITA KUMARI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2374. CR. MISC./22633/2021 30(a) A.BAIL	1 SUNIL RAI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
2375. CR. MISC./22635/2021 criminal misc A.BAIL	1 RANJAN KUMAR RANJAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
2376. CR. MISC./22636/2021 30(a),37(c) A.BAIL	1 VIKASH PASWAN vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2377. CR. MISC./22637/2021 302,34 A.BAIL	1 BHUJANGI MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G.
2378. CR. MISC./22638/2021 394, A.BAIL	1 ANUP MAHTO vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR MANOJ KUMAR SINGH	A.G.
2379. CR. MISC./22639/2021 30A A.BAIL	1 LALAN KEVAT vs THE STATE OF BIHAR	SHAUKAT ALAM	RAJENDRA NATH JHA
2380. CR. MISC./22645/2021 498(A),504 A.BAIL	1 MD. HASIB @ MD.HABIB @ HASIB ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
2381. CR. MISC./22651/2021 341,323,504,506,3 A.BAIL	1 RAJ KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2382. CR. MISC./22654/2021 498-A,304-B,34 A.BAIL	1 SUDHIR KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2383. CR. MISC./22656/2021 341,323,324,337,3 A.BAIL	1 PUJA OJHA vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
2384. CR. MISC./22657/2021 147,148,149,341,3 A.BAIL	1 RAHUL KUMAR SONI @ RAHUL SWARNKAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
2385. CR. MISC./22658/2021 30(a) A.BAIL	1 NAWAL KISHORE YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2386. CR. MISC./22659/2021 30A A.BAIL	1 BIJAY RAM vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2387. CR. MISC./22661/2021 30D A.BAIL	1 NIHORA SINGH vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G.
2388. CR. MISC./22663/2021 30(a) A.BAIL	1 MITHUN NAT @ MITHIN NAT vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
2389. CR. MISC./22664/2021 341,323,427,324,3 A.BAIL	1 MD BHULLA @ MD ZAHIM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
2390. CR. MISC./22665/2021 30A A.BAIL	1 SANTOSH KUMAR @ GHANTUN vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
2391. CR. MISC./22671/2021 364,34,302,201,12 A.BAIL	1 GHOCHAN MEHTA vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
2392. CR. MISC./22674/2021 30A,30G,38(i)(ii) A.BAIL	1 MD. SHAFIUDDIN PHARSAHI @ MD.SHAFIUDDIN FALAHI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
2393. CR. MISC./22675/2021 341,323,307,379,5 A.BAIL	1 NATHUNI SAHU vs THE STATE OF BIHAR	KEDAR JHA	A.G.
2394. CR. MISC./22677/2021 147,148,149,302,1 A.BAIL	1 ARUNA DEVI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
2395. CR. MISC./22678/2021 147,148,149,323,3 A.BAIL	1 RANCHHORE @ RAVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
2396. CR. MISC./22680/2021 302,201,34 A.BAIL	1 BIJESH KHATIK @ BRAJESH KHATIK vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
2397. CR. MISC./22681/2021 147,148,341,323,3 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.



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2398. CR. MISC./22683/2021 419,420,467,468,4 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
2399. CR. MISC./22685/2021 354B,341,323, A.BAIL	1 MOTI SAHANI @ MOTILAL SAHANI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2400. CR. MISC./22686/2021 That name of the A.BAIL	1 BHOLA KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
2401. CR. MISC./22687/2021 409,420 A.BAIL	1 SUSHANT KUMAR JHA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
2402. CR. MISC./22689/2021 498(A),34 A.BAIL	1 NIRMAL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
2403. CR. MISC./22696/2021 Land dispute A.BAIL	1 RAMIYA DEVI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2404. CR. MISC./22697/2021 30(a) A.BAIL	1 JAIPRAKASH AGRAWAL @ JAI PRAKASH AGARWAL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2405. CR. MISC./22701/2021 420,379 A.BAIL	1 CHANDAN KUMAR @ CHANDAN KUMAR RAI vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
2406. CR. MISC./22703/2021 302,34 A.BAIL	1 BIPAN MAHTO vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2407. CR. MISC./22704/2021 30(a),41(i) A.BAIL	1 BIMAL DAS @ VIMAL DAS vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
2408. CR. MISC./22705/2021 30(d) A.BAIL	1 MITHLESH MAHTO vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
2409. CR. MISC./22706/2021 147,148,341,323,3 A.BAIL	1 MAHENDRA THAKUR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
2410. CR. MISC./22709/2021 341,323,324,307,3 A.BAIL	1 MUSTAFA KAMAL vs THE STATE OF BIHAR	PRASHANT KUMAR MANAUR ALAM	A.G.
2411. CR. MISC./22712/2021 341,323,354,504,3 A.BAIL	1 SATYAM TIWARI vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G.
2412. CR. MISC./22715/2021 147,341,323,307,5 A.BAIL	1 BEAUTY KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2413. CR. MISC./22718/2021 30A A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
2414. CR. MISC./22721/2021 147,148,149,323,3 A.BAIL	1 ARVIND YADAV vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
2415. CR. MISC./22722/2021 498A A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
2416. CR. MISC./22723/2021 147,149,341,323,3 A.BAIL	1 LALAN SINGH @ UPENDRA SINGH @ UPENDRA NARAYAN SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
2417. CR. MISC./22724/2021 395, A.BAIL	1 KRISHNAKANT YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
2418. CR. MISC./22726/2021 498A A.BAIL	1 NIRANJAN PASWAN vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. SAKET ANAND CHHAYA KIRTI
2419. CR. MISC./22729/2021 147,149,341,307,5 A.BAIL	1 ANAND MOHAN SHARMA @ GUDDU SHARMA vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
2420. CR. MISC./22732/2021 30A A.BAIL	1 SHESH NARAYAN YADAV vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	A.G.
2421. CR. MISC./22734/2021 302,34 A.BAIL	1 RAMESH RAI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
2422. CR. MISC./22735/2021 413,401,414,34, A.BAIL	1 VISHAL KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH SAROJ KUMAR ABHISHEK KUMAR	A.G.
2423. CR. MISC./22736/2021 30(a),37(d) A.BAIL	1 VIJAY RAJBANSHI @ VIJAY KUMAR RAJBANSHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2424. CR. MISC./22738/2021 30(a) A.BAIL	1 KAUSHALYA DEVI @ KANTI DEVI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
2425. CR. MISC./22740/2021 147,148,149,341,3 A.BAIL	1 JITENDRA MANDAL @ JITENDRA KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
2426. CR. MISC./22741/2021 147,148,149,341,3 A.BAIL	1 BIPIN KUMAR @ BIPIN PASWAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2427. CR. MISC./22745/2021 420,409,34 A.BAIL	1 RAMNATH SINGH vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.

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2428. CR. MISC./22753/2021 302,120(B),34 A.BAIL	1	JAI HARI @ PUNU SINGH @ PUNU KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	A.G.
<b>MATTER -2</b>				
2429. CR. APP (SJ)/5653/2019 U/S 14A (2) SC/ST SC/ST ACT (AB)	3	JAWAHIR SAH @ JAWAHIR SAH GOND vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY ASHOK KUMAR SINGH	BINAY KRISHNA
2430. CR. APP (SJ)/454/2020 AGAINST CONVICTIO CR. APP(SJ)	2	BHULAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	SUJIT KUMAR SINGH
2431. CR. APP (SJ)/2062/2020 14A (2) SC/ST SC/ST ACT (AB)	1	PANNA LAL @ SRI PANNA LAL JI @ SIR PANNA LAL vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. BINAY KRISHNA
2432. CR. REV./224/2021 JUVENILE JUSTICE CR. REV.	1	KARN KUMAR @ RAJA KUMAR @ RAJA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
2433. CR. APP (SJ)/354/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	VIJAY KUMAR @ VIJAY GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SHAKIL AHMAD KHAN
2434. CR. APP (SJ)/357/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	AVINASH KUMAR @ MANNU SINGH @ AVINASH SINGH @ MANNU @ ABHINASH SINGH @ MANNU vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G.
2435. CR. APP (SJ)/358/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BUTA RAI @ NAWAL KISHORE RAI AND OTHERS vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
2436. CR. APP (SJ)/359/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	JAI RAM MAHTO vs THE STATE OF BIHAR	DHIRENDRA SINGH HARI MOHAN TRIPATHI	A.G.
2437. CR. APP (SJ)/362/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BIRESH KUMAR VERMA @ BIRESH PRASAD vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	A.G.
2438. CR. APP (SJ)/363/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	NEERAJ KUMAR SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH SATYENDRA NARAYAN SINGH	A.G.
2439. CR. APP (SJ)/365/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RUDAL RAI @ RUDAL SINGH vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2440. CR. APP (SJ)/366/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	AJAY SINGH @ AJAY CHANDEL vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
2441. CR. APP (SJ)/367/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	KRISHNA KUMAR @ KRISHNA BHAGAT vs THE STATE OF BIHAR	RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH	A.G.
2442. CR. APP (SJ)/368/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SHIV SUNDAR RAY vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G.
2443. CR. APP (SJ)/369/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MD. CHAND vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
2444. CR. APP (SJ)/374/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHAMBHU SAH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
2445. CR. APP (SJ)/376/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	LALAN THAKUR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
2446. CR. APP (SJ)/378/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUBHASH MANDAL @ SUBHASH CHANDRA VERMA @ SUBHASH VERMA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.

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2447. CR. APP (SJ)/379/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BHRIGUNATH RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA
2448. CR. APP (SJ)/380/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RANG NATH GUPTA vs THE STATE OF BIHAR	SAROJ KUMAR	A.G.
2449. CR. APP (SJ)/381/2021 U/S 14 (2) SC/ST SC/ST ACT (AB)	1	PRADEEP RAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	A.G.
2450. CR. APP (SJ)/382/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHHOTE KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2451. CR. APP (SJ)/384/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	CHANDRADEEP THAKUR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2452. CR. APP (SJ)/386/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	1	DHARMENDRA PANDEY @ DHARMENDRA KUMAR PANDEY vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
2453. CR. APP (SJ)/393/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	ANWAR ALI vs THE STATE OF BIHAR	SAURABH BISHWAMBHAR KAMAL KISHOR	A.G.
2454. CR. APP (SJ)/395/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MD. ABULAESH @ ABULAESH vs THE STATE OF BIHAR	RASHMI BHARTI	A.G.
2455. CR. APP (SJ)/396/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	HARE KRISHNA SAH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
2456. CR. APP (SJ)/397/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	BINDA RAI @ ARVIND KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
2457. CR. APP (SJ)/398/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	FAIYAZ ANSARI @ JHUNA ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2458. CR. APP (SJ)/399/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	VIJAY PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2459. CR. APP (SJ)/400/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUMAN KUMAR SINGH @ SUMAN SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2460. CR. APP (SJ)/401/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BIRENDRA YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
2461. CR. APP (SJ)/402/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BINOD KUMAR SINGH @ BINOD SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
2462. CR. APP (SJ)/404/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	RAM NARESH SINGH	A.G.
2463. CR. APP (SJ)/406/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DR. SUMAN KUMARI @ SUMAN KUMARI vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	A.G.
2464. CR. APP (SJ)/407/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	NESAR MIYA vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
2465. CR. APP (SJ)/408/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PAWAN RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2466. CR. APP (SJ)/411/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SUBHASH KUMAR @ SUBHASH YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	A.G.
2467. CR. APP (SJ)/414/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RANVEER KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2468. CR. APP (SJ)/415/2021 U/S 14 A (2) SC/S SC/ST ACT (AB)	1	POSHAN SINGH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.

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2469. CR. APP (SJ)/416/2021 U/S 14-A (2) SC/S SC/ST ACT (AB)	1	SAKUR MIYA vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G
2470. CR. APP (SJ)/417/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	ABHIJEET KUMAR PANDEY vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G
2471. CR. APP (SJ)/418/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	RAMAWTAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G
2472. CR. APP (SJ)/420/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BABU TIWARI @ OM KUMAR TIWARI vs THE STATE OF BIHAR	SATISH KUMAR DILIP KUMAR	A.G
2473. CR. APP (SJ)/422/2021 U/S 14(A) 2 SC/ST SC/ST ACT (AB)	1	DAYANAND SAH @ UPENDRA SAH vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G
2474. CR. APP (SJ)/426/2021 U/S-14(2) OF SC/S SC/ST ACT (AB)	1	PAWAN THAKUR @ PAVAN KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
2475. CR. APP (SJ)/432/2021 U/S-14A(1) OF SC/ SC/ST ACT (AB)	1	PRAKASH YADAV vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G.
2476. CR. APP (SJ)/433/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SONI DEVI vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	A.G
2477. CR. APP (SJ)/436/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	1	BHABHUTI THAKUR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
2478. CR. APP (SJ)/439/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	SURESH SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH SATYENDRA NARAYAN SINGH	A.G
2479. CR. APP (SJ)/440/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	SUMAN DEVI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G
2480. CR. APP (SJ)/442/2021 U/S 14 (A) SC/ST SC/ST ACT (AB)	1	NIRU YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
2481. CR. APP (SJ)/444/2021 U/S 14(2) SC/ST A SC/ST ACT (AB)	1	SANJEET YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G
2482. CR. APP (SJ)/809/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	NIRMALA SINHA @ NIRMALA DEVI vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH	A.G.
2483. CR. APP (SJ)/810/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHIV LAGAN SINGH @ DHANANJAY SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
2484. CR. APP (SJ)/814/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAKESH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2485. CR. APP (SJ)/822/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	TETRI DEVI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
2486. CR. APP (SJ)/823/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAVI RANJAN BHARTI vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G.
2487. CR. APP (SJ)/825/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAM BABU YADAV vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G
2488. CR. APP (SJ)/826/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MD. SHAN @ SHAN SHAH @ MD. SUN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G
2489. CR. APP (SJ)/833/2021 U/S 14(2)A SC/ST SC/ST ACT (AB)	1	NAWAL KISHORE RAI vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G
2490. CR. APP (SJ)/834/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	BIPIN SHAHI vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	USHA KUMARI 1
2491. CR. APP (SJ)/836/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	MONU SINGH @ MANU KUMAR vs THE STATE OF BIHAR	RANJEET TIWARY MRITUNJAY KUMAR SINGH	BINAY KRISHNA

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2492. CR. APP (SJ)/839/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KASI NATH @ KOSHI YADAV @ KOPI YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MANORANJAN KUMAR	A.G.
2493. CR. APP (SJ)/840/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KAPIL YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
2494. CR. APP (SJ)/841/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SANJAY SAH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
2495. CR. APP (SJ)/843/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	INDU DEVI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2496. CR. APP (SJ)/844/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAM NARAYAN YADAV @ RAM NARAYAN SINGH vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
2497. CR. APP (SJ)/850/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KHUSHBU KUMARI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA MADAN MOHAN ROY SHASHIKANT	A.G.
2498. CR. APP (SJ)/852/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BALMIKI GIRI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
2499. CR. APP (SJ)/856/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	ASHOK MAHTO @ ASHOK KUMAR MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2500. CR. APP (SJ)/858/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	ANURUDH MAHTO @ ANIRUDH MAHTO vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI	A.G. VIJAY KUMAR RAJANI KUMARI
2501. CR. APP (SJ)/859/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	MANOJ KUMAR @ MANOJ SINGH vs THE STATE OF BIHAR	ARUN KUMAR SANDHYA KUMARI SINHA	A.G.
2502. CR. APP (SJ)/860/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	TANVEER ALAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	USHA KUMARI 1
2503. CR. APP (SJ)/861/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1	PRADEEP YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G.
2504. CR. APP (SJ)/862/2021 U/S 14A OF SC/ST SC/ST ACT (AB)	1	LAL BABU YADAV @ HARISH CHANDRA YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
2505. CR. APP (SJ)/863/2021 u/s-14a (2) sc/st SC/ST ACT (AB)	1	MD. NAIM KHAN @ NAIM MOHAMMAD KHAN @ NAIM KHAN vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV PRAVIN KUMAR	A.G.
2506. CR. APP (SJ)/864/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PREM KISHORE CHAUBEY vs THE STATE OF BIHAR	RAVINDRA KUMAR AJAY MISHRA	A.G.
2507. CR. APP (SJ)/865/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	MAHENDRA MANDAL vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR RAJESH KUMAR BRAJ KISHORE SINGH	A.G. BINAY KRISHNA
2508. CR. APP (SJ)/866/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	A.G.
2509. CR. APP (SJ)/867/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MAHENDRA SAO vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G.
2510. CR. APP (SJ)/868/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	BIPIN SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
2511. CR. APP (SJ)/870/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAUSHAN KUMAR SINGH @ ROSHAN KUMAR SINGH @ RAUSHAN SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
2512. CR. APP (SJ)/872/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SAHENDRA YADAV @ SAHENDRA KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
2513. CR. APP (SJ)/874/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	BABULAL MAHTO vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G.

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2514. CR. APP (SJ)/878/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SITARAM THAKUR vs THE STATE OF BIHAR	MUNESHWAR PRASAD NARSINGH TANTI MRITYUNJAY KUMAR	A.G.
2515. CR. APP (SJ)/880/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	CHHOTAK YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BIMLESH KUMAR PANDEY
2516. CR. APP (SJ)/884/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	PARMOD PRASAD vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
2517. CR. APP (SJ)/895/2021 u/s 14A(2) SC/ST SC/ST ACT (AB)	1	SANTOSH MANDAL @ SANTOSH vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	SADANAND PASWAN
2518. CR. APP (SJ)/896/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RIPU SINGH @ NAVNIT SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
2519. CR. APP (SJ)/900/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DHAN JEE KUMAR @ DHANAN JAY KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
2520. CR. APP (SJ)/902/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	GULGUL YADAV @ AJIT YADAV @ AJIT KUMAR vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G.
2521. CR. APP (SJ)/903/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	KAMLESH SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2522. CR. APP (SJ)/907/2021 u/s-14A(2) sclst SC/ST ACT (AB)	1	SANJU DEVI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
2523. CR. APP (SJ)/909/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SITESH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
2524. CR. APP (SJ)/910/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	PANKAJ KUMAR @ PANKAJ SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
2525. CR. APP (SJ)/912/2021 U/S-14A SC/ST ACT SC/ST ACT (AB)	1	YASHUNANDAN RAI @ YASHNANDAN RAI @ ASHNANDAN KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
2526. CR. APP (SJ)/913/2021 U/S 14(A) SC/ST A SC/ST ACT (AB)	1	MANIBHUSHAN SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA	A.G.
2527. CR. APP (SJ)/914/2021 U/S 14(A)2 SC/ST SC/ST ACT (AB)	1	YOGENDRA YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
2528. CR. APP (SJ)/1329/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	LALAN PRASAD @ LALAN PRASAD GUPTA @ LALAN KALWAR @ LALAN KUMAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
2529. CR. APP (SJ)/1331/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SANTOSH SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR	A.G.
2530. CR. APP (SJ)/1333/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHARWAN KUMAR SAH vs THE STATE OF BIHAR	DR. BIDHU RANJAN DWIJ RAJ	A.G.
2531. CR. APP (SJ)/1334/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	GURUDEO BIND vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	A.G.
2532. CR. APP (SJ)/1335/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	DHARMENDRA DAS vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G. ANIL KUMAR SURYA PRAKASH SINGH
2533. CR. APP (SJ)/1338/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BINOD KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
2534. CR. APP (SJ)/1339/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MD. MAINUDDIN @ MAINUDDIN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	BINAY KRISHNA

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2535. CR. APP (SJ)/1342/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1	DUDHNATH RAI vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	BINAY KRISHNA
2536. CR. APP (SJ)/1344/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	JAI PRAKASH RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
2537. CR. APP (SJ)/1348/2021 U/S 14A-2 SC.ST A SC/ST ACT (AB)	1	MUSTAKIMA KHATOON vs THE STATE OF BIHAR	ANUJ KUMAR ARUN KUMAR PRASAD JAWED GAFFAR KHAN	USHA KUMARI 1
2538. CR. APP (SJ)/1349/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAJENDRA SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
2539. CR. APP (SJ)/1350/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAJNISH KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G.
2540. CR. APP (SJ)/1351/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	VINOD SAHNI @ VINOD KUMAR vs THE SATE OF BIHAR	ANISH CHANDRA	A.G.
2541. CR. APP (SJ)/1352/2021 341,323,307,337,3 SC/ST ACT (AB)	1	MOST. RAMA DEVI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
2542. CR. APP (SJ)/1353/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	PRADEEP SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR Y. MADHVI	A.G.
2543. CR. APP (SJ)/1358/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	CHHOTAN YADAV @ SARVESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2544. CR. APP (SJ)/1360/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RAM BILAS MUKHIYA vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G.
2545. CR. APP (SJ)/1361/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	DAMODAR CHAUBEY vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDI	USHA KUMARI 1
2546. CR. APP (SJ)/1362/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RAHUL KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	BINAY KRISHNA
2547. CR. APP (SJ)/1366/2021 307,302 SC/ST ACT (AB)	1	JHUNNU SINGH vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
2548. CR. APP (SJ)/1367/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAJEEV SAHNI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
2549. CR. APP (SJ)/1369/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA	A.G.
2550. CR. APP (SJ)/1371/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIRJU BHAGAT vs THE STATE OF BIHAR	RAKESH SINGH MITHILESH KUMAR SINGH SAKET KUMAR SINGH	A.G.
2551. CR. APP (SJ)/1373/2021 U/S 14-A 2 SC/ST SC/ST ACT (AB)	1	GAUTAM KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
2552. CR. APP (SJ)/1374/2021 U/S 14-A 2 SC/ST SC/ST ACT (AB)	1	BIRENDRA SINGH @ VIRENDRA SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2553. CR. APP (SJ)/1375/2021 U/S 14-A 2 SC/ST SC/ST ACT (AB)	1	ARJUN MUKHIYA vs THE STATE OF BIHAR	MASOOM ALAM SURAJ NARAIN YADAV POOJA SHREE ANNU SHREE	A.G.
2554. CR. APP (SJ)/1378/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAJBALI MUKHIYA vs THE STATE OF BIHAR	RINA SINHA	A.G.
2555. CR. APP (SJ)/1379/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SANJEEV KUMAR TULSYAN @ SANJEEV KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
2556. CR. APP (SJ)/1380/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAJU KUMAR SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.

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2557. CR. APP (SJ)/1381/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	AMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2558. CR. APP (SJ)/1382/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	VINOD SAW vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G.
2559. CR. APP (SJ)/1384/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	VIKRAM SINGH @ VIKRAMA SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
2560. CR. APP (SJ)/1386/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	RAJIV KUMAR @ RAJIV KUMAR SAH vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.
2561. CR. APP (SJ)/1387/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	HARDEV YADAV @ RAMAJI YADAV @ HAREDEV YADAV vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
2562. CR. APP (SJ)/1390/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SARASWATI DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
2563. CR. APP (SJ)/1391/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	ASHOK SINGH @ ASHOK KAHAR @ ASHOK KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	A.G.
2564. CR. APP (SJ)/1397/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	RAMBALI YADAV @ GODO YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
2565. CR. APP (SJ)/1398/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	JITENDRA SINGH vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G.
2566. CR. APP (SJ)/1400/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	UMESH CHANDRA BARUN vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
2567. CR. APP (SJ)/1401/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BRAJESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	A.G.
2568. CR. APP (SJ)/1403/2021 302,307,504,506,3 SC/ST ACT (AB)	1	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. PRAMOD MISHRA
2569. CR. APP (SJ)/1404/2021 341,323,307,354,3 SC/ST ACT (AB)	1	BUDHAN RAI vs THE STATE OF BIHAR	RUDRA DEO	A.G.
2570. CR. APP (SJ)/1405/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	SADAM MIYAN @ SADDAM MIYAN @ SADRADAM MIAN @ MD. SADDAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
2571. CR. APP (SJ)/1406/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	ASHOK YADAV @ ASHOK KUMAR BHARTI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
2572. CR. APP (SJ)/1409/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SAMSHUL ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
2573. CR. APP (SJ)/1410/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	MANEJAR SAH vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
2574. CR. APP (SJ)/1413/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	1	HARI KISHOR PRASAD vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. DHARAMVEER
2575. CR. APP (SJ)/1415/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	NARAYAN SAH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
2576. CR. APP (SJ)/1416/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	RAMESH PANERI vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
2577. CR. APP (SJ)/1426/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	AJAY JHA @ AJAI JHA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.



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2578. CR. APP (SJ)/1428/2021 341,323,325,379,3 SC/ST ACT (AB)	1	SARYU YADAV AND ORS vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G UDAY KUMAR
2579. CR. APP (SJ)/1430/2021 U/S 14-A SC/ST AC SC/ST ACT (AB)	1	MUKESH KUMAR @ MUKESH SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G
2580. CR. APP (SJ)/1431/2021 U/S-14A SC/ST ACT SC/ST ACT (AB)	1	SANTOSH PRASAD @ SANTOSH KUMAR PRASAD vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
2581. CR. APP (SJ)/1433/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	RANJEET KUMAR SHARMA @ RANJEET SHARMA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA AMRESH KUMAR	A.G SANJAY KUMAR BHARTI
2582. CR. APP (SJ)/1850/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RAJEEV ROY vs THE STATE OF BIHAR	CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV	A.G.
2583. CR. APP (SJ)/1851/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUNNA HAJI @ MD NAJIM vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
2584. CR. APP (SJ)/1853/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RANVEER KUMAR @ RANVIR KUMAR vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
2585. CR. APP (SJ)/1854/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MAHENDRA PRASAD vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
2586. CR. APP (SJ)/1855/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUNNA SHRIVASTAV @ PRAKASH KUMAR @ PRAKASH KUMAR VERMA @ JHUNNA SHRIVASTAVA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
2587. CR. APP (SJ)/1856/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	HARE RAM MANDAL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
2588. CR. APP (SJ)/1858/2021 U/S-14A SC/ST ACT SC/ST ACT (AB)	1	DEEPAK KUMAR YADAV vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G.
2589. CR. APP (SJ)/1859/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	VIJAY MAHTO vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
2590. CR. APP (SJ)/1860/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	KAPILESHWAR SINGH vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
2591. CR. APP (SJ)/1861/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	KARTIK CHAUDHARY @ KARTIK KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
2592. CR. APP (SJ)/1863/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	PINTU YADAV vs THE STATE OF BIHAR	ANKIT KUMAR SANJAY KUMAR	A.G.
2593. CR. APP (SJ)/1866/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SHIV PUJAN SINGH@SHIW PUJAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
2594. CR. APP (SJ)/1868/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SHIV NATH RAY vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
2595. CR. APP (SJ)/1871/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	MD. WASIM vs THE STATE OF BIHAR	OM PRAKASH SINGH	A.G
2596. CR. APP (SJ)/1872/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAM CHANDRA MANDAL vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G
2597. CR. APP (SJ)/1873/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	ASHOK PANDIT vs THE STATE OF BIHAR	GANESH PRASAD YADAV ANUJ DILBAR KRISHNA	A.G.
2598. CR. APP (SJ)/1874/2021 U/S- 14A(2) OF SC SC/ST ACT (AB)	1	RAJNEESH OJHA vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G. SURENDRA SINGH VIVEK KUMAR SINGH
2599. CR. APP (SJ)/1876/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	AVINASH KUMAR vs THE STATE OF BIHAR	RAJESH MOHAN HARE RAM SAH	A.G.

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2600. CR. APP (SJ)/1882/2021 U/S 14(A)(2) SC/S SC/ST ACT (AB)	1	SUMIT KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
2601. CR. APP (SJ)/1888/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	MITHILESH DAS vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13	A.G.
2602. CR. APP (SJ)/1893/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	BITTU RAI vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
2603. CR. APP (SJ)/1894/2021 U/s 14(a)(2) SC/S SC/ST ACT (AB)	1	BIRENDRA YADAV @ BIRENDRA PRASAD YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
2604. CR. APP (SJ)/1897/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	FUL KUMARI DEVI @ FUL KUMARI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2605. CR. APP (SJ)/1898/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	BIJAY KUMAR MEHTA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
2606. CR. APP (SJ)/1900/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	JITENDRA CHOUDHARY @ KRISHNA CHUDARY @ JITENDRA vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
2607. CR. APP (SJ)/1901/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	MANOJ MEHTA vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
2608. CR. APP (SJ)/1902/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	PAPPU KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
2609. CR. APP (SJ)/1903/2021 U/s 14A SC/ST Act SC/ST ACT (AB)	1	KHARMU KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
2610. CR. APP (SJ)/1905/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	SHANKAR SAH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
2611. CR. APP (SJ)/1906/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	ANIL SAH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
2612. CR. APP (SJ)/1907/2021 U/S- 14A(2) SC/ST SC/ST ACT (AB)	1	RAJKISHOR GOSWAMI vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
<b>MATTER -3</b>				
2613. MJC/873/2021	1	INDU KUMARI vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	LALIT KISHORE (AG)
<b><u>FOR ORDERS - TIED UP</u></b>				
2614. CR. MISC./21763/2021 MOD (SJ) MOD (SJ)	1	DINESH RAY vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Birendra Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR JUDGMENT</u></b>				
1.	CR. APP (SJ)/2831/2019 AGAINST CONVICTIO CR. APP(SJ)	8 AHTESHAM KHAN @ ATESHAM KHAN @ AHTESHAM vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA MANJEET MISHRA	ABHAY KUMAR
<b><u>TO BE MENTIONED</u></b>				
2.	CR. MISC./5853/2021 regular bail R.BAIL-1	1 PARSURAM RAM vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
3.	CR. MISC./18046/2021 272,273, R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
4.	CR. MISC./22928/2021 414, R.BAIL-1	1 MD. JAHID ALI vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	SHAILENDRA KUMAR
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
<b><u>MATTER -1</u></b>				
5.	CR. MISC./32129/2020 304(B),201,34 R.BAIL-1	3 MANGAL YADAV vs THE STATE OF BIHAR	BHIM SEN PRASAD	A.G.
6.	CR. MISC./38472/2020 302,34 R.BAIL-1	2 TYAGI JEE @BABA@CHANDESHWAR RAJAK vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. TAPESHWAR SHARMA
7.	CR. MISC./38506/2020 376,511,354(A),34 R.BAIL-1	4 MOHAN KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR	A.G. SHARDA KUMARI
8.	CR. MISC./38568/2020 341,323,324,307,5 R.BAIL-1	2 GULSHEB @GULSHEB ALAM@GULSHEB HUSSAIN@GULSHER ALAM vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. UMESHANAND PANDIT MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM
9.	CR. MISC./38619/2020 363,365,370,372,3 R.BAIL-1	3 MIRA DEVI vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA	A.G. MD. SHAKIR AHMAD
10.	CR. MISC./38626/2020 409,419,420,467,4 R.BAIL-1	2 PRAVEEN KUMAR vs THE CENTRAL BUREAU OF INVESTIGATION	MRITUNJAY KUMAR	A.G. BIPIN KUMAR SINHA
11.	CR. MISC./38/2021 regular bail R.BAIL-1	3 RAJA KUMAR vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G. RAJESH KUMAR
12.	CR. MISC./782/2021 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. ANITA KUMARI SINGH
13.	CR. MISC./3309/2021 302,34 R.BAIL-1	1 SAWAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR MANI KANT BHARTI RAM CHANDRA PRASAD BHARTI	A.G.
14.	CR. MISC./3310/2021 406 R.BAIL-1	1 YOGESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G. VIJAY ANAND
15.	CR. MISC./3311/2021 414 R.BAIL-1	1 PRAMOD SAH vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
16.	CR. MISC./3318/2021 302,120B R.BAIL-1	1 RANJAN KUMAR YADAV @ RAKESH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
17.	CR. MISC./3319/2021 30(a),38(1),42(1) R.BAIL-1	1 DHARMENDRA RAI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
18.	CR. MISC./3321/2021 341,323,325,307,5 R.BAIL-1	1 YOGINDRA YADAV @ YOGENDRA YADAV @ YOGENDRA YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
19.	CR. MISC./3322/2021 399,402 R.BAIL-1	1 PAPPU KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
20.	CR. MISC./3324/2021 147,149,341,323,3 R.BAIL-1	1 AWADH RAM vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. AJAY KUMAR SINGH

**MATTER -2**

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21.	CR. MISC./3325/2021 302,201,34 R.BAIL-1	1 HARDEEP RAM vs THE STATE OF BIHAR	PURUSHOTAM SHARMA A.G.
22.	CR. MISC./3328/2021 30(a) R.BAIL-1	1 MITHLESH CHAUDHARY @ MITHLESH MANJHI vs THE STATE OF BIHAR	VINOD KUMAR A.G.
23.	CR. MISC./3334/2021 376 R.BAIL-1	1 MD. AFTAB ALAM @ MD AFTAB vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
24.	CR. MISC./3336/2021 272,273 R.BAIL-1	1 MD. IRFAN vs THE STATE OF BIHAR	RATANAKAR JHA A.G.
25.	CR. MISC./3338/2021 376 R.BAIL-1	1 MANGAL SAW vs THE STATE OF BIHAR	RABINDRA PRASAD A.G. SINGH
26.	CR. MISC./3341/2021 30(a),38(i) R.BAIL-1	1 DOMI KUMWAR @ DOMI KUMAR @ PIYUSH KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR A.G.
27.	CR. MISC./3342/2021 30A R.BAIL-1	1 JAI PRAKASH PASWAN vs THE STATE OF BIHAR	HANS LAL KUMAR A.G DURGA SAW
28.	CR. MISC./3343/2021 272,273 R.BAIL-1	1 MUKESH OJHA vs THE STATE OF BIHAR	SATYAVRAT VERMA A.G REEMA KUMAR SHASHANK CHANDRA
29.	CR. MISC./3344/2021 30,30(A) R.BAIL-1	1 ARUN KUMAR YADAV @ ARUN KUMAR RAI @ ARUN YADAV @ ARUN RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G.
30.	CR. MISC./3349/2021 20,22 R.BAIL-1	1 BHIM SAH vs THE STATE OF BIHAR	KARANDEEP KUMAR A.G
31.	CR. MISC./3353/2021 147,148,323,324,3 R.BAIL-1	1 BHRIGU MUSHAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH A.G. ANIL KUMAR SINGH
32.	CR. MISC./3357/2021 30A R.BAIL-1	1 RISHI KUMAR RAI vs THE STATE OF BIHAR	ABHAY KUMAR ROY A.G. DIVYA
33.	CR. MISC./3361/2021 272,273,120(B) R.BAIL-1	1 ARUN KUMAR @ ARUN RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA A.G. MINAKSHI KUMARI
34.	CR. MISC./3365/2021 regular bail R.BAIL-1	1 GAUTAM PANDEY vs THE STATE OF BIHAR	BINOD KUMAR A.G AMBASTHA RAVISH MISHRA KEERTIKA SAKSHI
35.	CR. MISC./3366/2021 414,34 R.BAIL-1	1 VIKASH KUMAR vs THE UNION OF INDIA	MAZHARUL HASSAN A.G.
36.	CR. MISC./3368/2021 30A R.BAIL-1	1 BIKASH KUMAR MAHTO @ BIKASH KUMAR @ VIKASH KUMAR MAHTO vs THE STATE OF BIHAR	PRABHAT RANJAN A.G. SINGH
37.	CR. MISC./3369/2021 Due to dirty poli R.BAIL-1	1 KANHAIYA KUMAR @ KANHAIYA KUMAR SAH vs THE STATE OF BIHAR	JAVED ASLAM A.G. DEVIKA RANI
<b>MATTER -3</b>			
38.	CR. MISC./1908/2020 376,323, A.BAIL	7 SARLU DAS @ SARYU DAS vs THE STATE OF BIHAR	RAJESH KUMAR MD. ATAUR RAHMAN ANAND KISHORE SINHA BRIJ NANDAD PRASAD
39.	CR. MISC./28354/2020 406,420,467,468,1 A.BAIL	3 SANTOSH KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 A.G.
40.	CR. MISC./31039/2020 354,354D,354C,506 A.BAIL	6 AAKHASH KUMAR @ AAKASH KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR SANJAY KUMAR PANDEY
(AT 12:30 P.M.)			
<b>FOR HEARING -I</b>			
41.	CR. APP (SJ)/2932/2019 AGAINST CONVICTIO CR. APP(SJ)	6 DEEPAK MAHTO vs THE STATE OF BIHAR	VIJAY ANAND ZEYAUH HODA
(At 2.15 P.M.)			
<b>FOR ORDERS -I</b>			
<b>MATTER -1</b>			
42.	CR. APP (SJ)/17/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	2 NAUSHAD ANSARI vs THE STATE OF BIHAR	PARWEJ KHAN A.G. PAWAN KUMAR SINGH SHANKAR KUMAR PUSHPA SINHA.1
43.	CR. APP (SJ)/1195/2021 U/s 14 A of SC/ST SC/ST ACT (RB)	1 MD. RASID @ RAJA vs THE STATE OF BIHAR	ABHAY SHANKAR A.G. SINGH BARUN KUMAR SINGH

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44.	CR. APP (SJ)/1196/2021 U/s 14 A (2) of S SC/ST ACT (RB)	1	DHANJI YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	A.G. RAM CHANDRA PRASAD BHARTI PAWAN KUMAR SINGH
45.	CR. APP (SJ)/1199/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1	RAJENDRA YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	USHA KUMARI 1 ARVIND KUMAR SINGH MUKUL JEE
<b>MATTER -2</b>					
46.	CR. APP (SJ)/2060/2017 R.I. FOR 10 YEARS CR. APP(SJ)	6	NAGINA CHOUDHARY vs THE STATE OF BIHAR	ALOK JITENDRA KUMAR RAI	SMT. ABHA SINGH
47.	CR. APP (SJ)/355/2018 R.I. FOR 10 YEARS CR. APP(SJ)	4	BABBAN SINGH @ DADDAN SINGH vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY BHASKAR SHANKAR MEENA SINGH SAKET KUMAR SINGH	SRI BINOD BIHARI SINGH PRAMOD KUMAR ANIL KUMAR SINGH SATYENDRA PRASAD SINGH
48.	CR. APP (SJ)/4458/2018 R.I. FOR 10 YEARS CR. APP(SJ)	4	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR MALAY KUMAR CHOUDHARY SUSHIL KUMAR SINGH VIPIN KUMAR SINGH	SMT. ABHA SINGH
49.	CR. REV./116/2021 CR. REV.	2	CHAKRASEN BAHADUR vs THE STATE OF BIHAR	ANJANI KUMAR SINHA NO.1	A.G. TRIBHUWAN NARAYAN
50.	CR. APP (SJ)/1877/2021 AGAINST CONVICTIO CR. APP(SJ)	1	JAI SHANKAR YADAV vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G.
51.	CR. APP (SJ)/1884/2021 AGAINST CONVICTIO CR. APP(SJ)	1	MAHESH CHAUHAN vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
<b>FOR HEARING</b>					
52.	CR. APP (SJ)/897/2017 R.I. FOR 10 YEARS CR. APP(SJ)	9	KAMIL @ KAMIL ALAM @ MD. KAMIL ALAM vs THE STATE OF BIHAR	SANJESH KUMAR SINGH F.R. MALLICK	SRI ZEYAUH HODA
53.	CR. APP (SJ)/693/2018 R.I. FOR 10 YERAS CR. APP(SJ)	14	ABDUL KADIR KHAN AND ANR vs THE STATE OF BIHAR	SHAMA SINHA ASHHAR MUSTAFA ABU NASAR ASHISH KUMAR RANJAN	SRI ABHAY KUMAR
With	CR. APP (SJ)/919/2018 R.I. FOR 10 YEARS CR. APP(SJ)	6	SADRE ALAM KHAN vs THE STATE OF BIHAR	SHAMA SINHA KUMARI SHUBHAM	SRI ZEYAUH HODA
54.	CR. APP (SJ)/2447/2018 R.I. FOR 10 YEARS CR. APP(SJ)	8	SUNNY SHARMA @ SANNI SHARMA vs THE STATE OF BIHAR	KRISHNA CHANDRA RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	SRI ABHAY KUMAR
With	CR. APP (SJ)/1455/2018 R.I FOR 10 YEARS (CR. APP(SJ)	7	SUNITA DEVI @ TUNIYA vs THE STATE OF BIHAR	KRISHNA CHANDRA	SRI SUJIT KUMAR SINGH JITENDRA KUMAR ROY SUMIT KUMAR RAJESH KUMAR
55.	CR. APP (SJ)/2662/2018 R.I. FOR 10 YEARS CR. APP(SJ)	6	BIPIN RAJVANSHI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD RITWAJ RAMAN MALAY KUMAR CHOUDHARY	SRI ABHAY KUMAR ABHAY KUMAR
56.	CR. APP (SJ)/33/2019 R.I. FOR 4 YEARS CR. APP(SJ)	9	RATAN KAMTI vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH AWADHESH KUMAR SINGH	SRI SUJIT KUMAR SINGH
57.	CR. APP (SJ)/228/2019 R.I FOR 10 YEARS CR. APP(SJ)	9	MANOWWAR ALAM @ MANOWAR ALAM @ GUDDU vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SRI ZEYAUH HODA
58.	CR. APP (SJ)/500/2019 AGAINST CONVICTIO CR. APP(SJ)	5	SANOJ MANDAL @ SANOJ KUMAR MANDAL vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR SYED ASHFAQUE AHMAD	BIPIN KUMAR MD. NAUSHAD UZZOHA NAFISUZZOHA
59.	CR. APP (SJ)/1783/2019 AGAINST CONVICTIO CR. APP(SJ)	6	RAVI KUMAR MAHTO vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	ZEYAUH HODA
60.	CR. APP (SJ)/2169/2019 R.I. FOR LIFE CR. APP(SJ)	5	KARI YADAV vs THE STATE OF BIHAR	NILESH KUMAR MD.IMTEYAZ AHMAD	ABHA SINGH

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61.	CR. APP (SJ)/3808/2019 R.I. FOR 10 YEARS CR. APP(SJ)	4 MD. JIAUL @ JIAULHAK @ MD. JIYAU vs THE STATE OF BIHAR	RAKESH KUMAR SINGH MOHIT KANT SAHAY MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SUJIT KUMAR SINGH ALOK KUMAR AGRAWAL
62.	CR. APP (SJ)/4264/2019 AGAINST CONVICTIO CR. APP(SJ)	4 RANJEET KUMAR vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND	BINOD BIHARI SINGH
63.	CR. APP (SJ)/4827/2019 AGAINST CONVICTIO CR. APP(SJ)	4 MEHADI HASSAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	SYED ASHFAQE AHMAD
64.	CR. APP (SJ)/5254/2019 AGAINST CONVICTIO CR. APP(SJ)	4 MD. REYAZ @ MD. RIYAZ vs THE STATE OF BIHAR	PRANAV KUMAR	BINOD BIHARI SINGH
With	CR. APP (SJ)/4387/2019 AGAINST CONVICTIONCR. APP(SJ)	3 MD. FIROZ vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	ABHA SINGH
65.	CR. APP (SJ)/5319/2019 AGAINST CONVICTIO CR. APP(SJ)	5 VIBHUTI RAI vs THE STATE OF BIHAR	DINESH PRASAD VERMA	SYED ASHFAQE AHMAD
66.	CR. APP (SJ)/5420/2019 AGAINST CONVICTIO CR. APP(SJ)	5 SHONU KUMAR PASWAN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RATANAKAR JHA	SUJIT KUMAR SINGH BIMAL KUMAR
67.	CR. APP (SJ)/1264/2020 Bihar special cou CR. APP(SJ)	5 SHUKDEO MAHTO @ SHUKHDEO MAHTO @ SUKHDEO MAHATO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BIHAR, PATNA	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH	ABHA SINGH

**FOR ORDERS - TIED UP**

68.	CR. MISC./29533/2020 302,34 R.BAIL-1	4 BABLOO KUMAR vs THE STATE OF BIHAR	PARMANAND KUMAR PRAMOD KUMAR SINHA	A.G.
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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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**CONSOLIDATED LIST OF HONOURABLE COURT**

**FOR ORDERS**  
**MATTER -1**

1.	CR. MISC./38635/2020 302,201,34, R.BAIL-1	2 NAGENDRA MANJHI vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. ASHA KUMARI
2.	CR. MISC./38651/2020 341,323,498,377,5 R.BAIL-1	2 RITESH KUMAR THAKUR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. GANESH PRASAD SINGH
3.	CR. MISC./31/2021 304B,34, R.BAIL-1	2 SIKANDAR KAMAT @ SIKENDRA KAMAT vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G. RAJENDRA SINGH
4.	CR. MISC./3372/2021 REGULAR BAIL R.BAIL-1	1 KARI PASWAN @ DEEPAK PASWAN vs THE STATE OF BIHAR	ANSUL	A.G. BINOD KUMAR
5.	CR. MISC./3374/2021 8,20(b)(ii)(B) R.BAIL-1	1 MD. SAIMUDDIN vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
6.	CR. MISC./3375/2021 30(a),30(c) R.BAIL-1	1 BIJALI MANJHI vs THE STATE OF BIHAR	SACHIDA NAND RAI AVINASH RAJ ABHAY KUMAR	A.G.
7.	CR. MISC./3377/2021 regular bail R.BAIL-1	1 UDAY YADAV vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
8.	CR. MISC./3383/2021 147,148,149,302 R.BAIL-1	1 MANAGER RAI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. DILIP KUMAR TONDON PRATEEK TANDON
9.	CR. MISC./3386/2021 30(a) R.BAIL-1	1 RENU DEVI @ RENU CHAUDHARY vs THE STATE OF BIHAR	RATANAKAR JHA SMITI BHARTI ABHISHEK RAJ	A.G.
10.	CR. MISC./3389/2021 25(1-A),25(1-AA), R.BAIL-1	1 MD. MANJUR ALAM vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
11.	CR. MISC./3392/2021 302,406,120B,34 R.BAIL-1	1 ASHOK YADAV vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G. UMESH KR. VERMA

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12.	CR. MISC./3393/2021 302,201,120(B) R.BAIL-1	1 RAHUL PASWAN vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
13.	CR. MISC./3395/2021 366A,34, R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
14.	CR. MISC./3398/2021 REGULAR BAIL R.BAIL-1	1 SIDDHARTH KUMAR SINGH vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
15.	CR. MISC./3403/2021 363,366-A,34,376- R.BAIL-1	1 SHIVA KUMAR @ SHIVA MUKHIYA @ SHIVA KUMAR MUKHIYA vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
16.	CR. MISC./3406/2021 304B,120B,201 R.BAIL-1	1 KHAGESH JHA vs THE STATE OF BIHAR	DINESH JHA	A.G.
17.	CR. MISC./3407/2021 30A R.BAIL-1	1 CHHATHU BIND vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
18.	CR. MISC./3408/2021 307,34, R.BAIL-1	1 ANNA SINGH @ NIRANJAN SINGH vs THE STATE OF BIHAR	BINAY KUMAR	A.G. PREM RANJAN KUMAR
19.	CR. MISC./3409/2021 regular bail R.BAIL-1	1 SUDDHIR KUMAR vs THE STATE OF BIHAR	AMIYA KUNAL	A.G.
20.	CR. MISC./3411/2021 341,323,326,504,5 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
21.	CR. MISC./3414/2021 25-1-B-A,26,35 R.BAIL-1	1 RANDHIR RAI @ RANDHIR KUMAR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
22.	CR. MISC./3415/2021 370,371 R.BAIL-1	1 MANISH MANJHI vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
23.	CR. MISC./3417/2021 20-B-II-C,22-B R.BAIL-1	1 HARISH KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
24.	CR. MISC./3418/2021 147,148,149,342,3 R.BAIL-1	1 GAURI KUMARI @ SITA KUMARI @ PUSHPA KUMARI vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
25.	CR. MISC./3419/2021 399,402, R.BAIL-1	1 AKHIL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
26.	CR. MISC./3421/2021 Regular bail R.BAIL-1	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
27.	CR. MISC./3423/2021 302,34 R.BAIL-1	1 SANJAY GUPTA @ SANJAY KUMAR PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
28.	CR. MISC./3425/2021 307,34 R.BAIL-1	1 SARVESH DAS @ SAVESH DAS @ MUMBAIYA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
29.	CR. MISC./3427/2021 376 R.BAIL-1	1 SHAHZAD ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
30.	CR. MISC./3428/2021 25(1-b)a,26,35 R.BAIL-1	1 BANDELAL vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA	A.G.
31.	CR. MISC./3429/2021 regular bail R.BAIL-1	1 UMAKANT BHAGAT vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. ANISH CHANDRA
32.	CR. MISC./3434/2021 414,401 R.BAIL-1	1 MD. ZAHID @ GUDDU @ GIDDI vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
33.	CR. MISC./3436/2021 457,380 R.BAIL-1	1 VIKRAM SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
34.	CR. MISC./5066/2021 25(1-B)A,26 R.BAIL-1	2 AMIT KUMAR @ CHHATISH KUMAR @ SATISH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR	A.G.
35.	CR. MISC./5399/2021 8,20,23 R.BAIL-1	1 SANJAY MAHTO KEWAT vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
36.	CR. MISC./5400/2021 498A,304B,201,120 R.BAIL- 1	1 KAMENDRA RAI @ KAMINDRA RAI vs THE STATE OF BIHAR	ATUL SHANKAR SANJAY KUMAR TIWARY SHAKTI SUMAN KUMAR	A.G.
37.	CR. MISC./5401/2021 25(1-b)a,26(1),35 R.BAIL-1	1 SUNIL SHARMA vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
38.	CR. MISC./5404/2021 307,353,412,414,1 R.BAIL-1	1 NISHANT SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
39.	CR. MISC./5405/2021 147,148,149,307,3 R.BAIL-1	1 NARAYAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.

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40.	CR. MISC./5406/2021 30A R.BAIL-1	1	SANJAY KUMAR RAI @SHVJAYRAM vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
41.	CR. MISC./5408/2021 30(A),30(C),56(B) R.BAIL-1	1	RAMDEO YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
42.	CR. MISC./5410/2021 8-C,21-C,22-C23,2 R.BAIL-1	1	SOORYAMANI PRASAD PANDEY @ HARSH SINGH SOORYAMANI PANDEY @ SURYAMANI PANDEY vs THE STATE OF BIHAR		A.G.
43.	CR. MISC./5414/2021 30-A R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	SANJAY SINHA	A.G.
44.	CR. MISC./5416/2021 Regular bail R.BAIL-1	1	MUKHLAL RAI @ RAJNISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
45.	CR. MISC./5418/2021 457,380 R.BAIL-1	1	BAMBAM KUMAR @ BAMBAM KUMAR MANDAL vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
46.	CR. MISC./5420/2021 30(a),41 R.BAIL-1	1	RAKESH KUMAR @ RAKESH KUMAR YADAV vs THE STATE OF BIHAR	NAVINIT KUMAR	A.G.
47.	CR. MISC./5421/2021 366A,34 R.BAIL-1	1	SARGUN MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
48.	CR. MISC./5423/2021 354D,376D R.BAIL-1	1	ROHAN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR VERMA	A.G.
49.	CR. MISC./5424/2021 147,148,149,341,3 R.BAIL-1	1	RUPESH MANJHI @ RUPESH KUMAR MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
50.	CR. MISC./5428/2021 bail R.BAIL-1	1	JOKHAN SINGH@SHRI RAM SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
51.	CR. MISC./5429/2021 147,148,149,307,3 R.BAIL-1	1	SUDAMA GOPE vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR AJEET KUMAR	A.G. BIRENDRA KUMAR
52.	CR. MISC./5430/2021 302,34 R.BAIL-1	1	GHANSHYAM JHA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
53.	CR. MISC./5432/2021 302,120B,34 R.BAIL-1	1	DHARMENDRA SAH@ DHARMENDRA PRASAD vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH ANMOL RATAN	A.G.
54.	CR. MISC./5435/2021 411,420,34 R.BAIL-1	1	MD.TUFAIL@AEJAJ vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
55.	CR. MISC./5438/2021 363,366A,34 R.BAIL-1	1	SAWAL KISHORE SHARMA vs THE STATE OF BIHAR	MOHIT RAJ MRIGENDRA KUMAR SINGH SHANTANU KUMAR	A.G.
56.	CR. MISC./5441/2021 272,273 R.BAIL-1	1	RAM BHADUR KAMAT vs THE STATE OF BIHAR	KUMARI SHUBHAM SHASHANK CHANDRA JITENDRA KUMAR BHARTI	A.G.
57.	CR. MISC./5443/2021 302,34 R.BAIL-1	1	RINKOO KUMAR @ RINKOO MODI vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
58.	CR. MISC./5445/2021 20,22 R.BAIL-1	1	VIKASH KUMAR SAHNI @ VIKASH SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	A.G.
59.	CR. MISC./5446/2021 REGULAR BAIL R.BAIL-1	1	SERAZUL ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
60.	CR. MISC./5452/2021 399,402, R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
61.	CR. MISC./5454/2021 341,323,376,504,5 R.BAIL-1	1	MD. SAHUD vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
62.	CR. MISC./5455/2021 Regular bail R.BAIL-1	1	CHHOTU KUMAR MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
63.	CR. MISC./5458/2021 302 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
64.	CR. MISC./5463/2021 457,380,401,414 R.BAIL-1	1	AJAY KUMAR YADAV @ AJAY KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.



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65.	CR. MISC./5464/2021 376 R.BAIL-1	1 GHANSHYAM KUMAR @ CHHOTAN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. HANS LAL KUMAR
66.	CR. MISC./5465/2021 399,402,414,120B, R.BAIL-1	1 SUNNY KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
67.	CR. MISC./5467/2021 regular bail R.BAIL-1	1 RAMA SHANKAR SAHANI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
68.	CR. MISC./5468/2021 498A R.BAIL-1	1 RAMSEVAK PANDIT vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G.
69.	CR. MISC./5470/2021 REGULAR BAIL R.BAIL-1	1 BHOLA YADAV @ AMARJEET YADAV @ BABA @ GURUJEE vs THE STATE OF BIHAR	ANSUL	A.G.
70.	CR. MISC./5471/2021 30-A R.BAIL-1	1 RAJ KUMAR PANDIT vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA SHASHI SHEKHAR	A.G.
71.	CR. MISC./5472/2021 bail R.BAIL-1	1 JAIKI KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
72.	CR. MISC./5473/2021 REGULAR BAIL R.BAIL-1	1 KANHAIYA KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
73.	CR. MISC./5474/2021 457,380 R.BAIL-1	1 VINOD SAH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
74.	CR. MISC./5475/2021 30A R.BAIL-1	1 NITESH KUMAR @ BAJRANGI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
75.	CR. MISC./5477/2021 341,323,379,307,3 R.BAIL-1	1 SANTOSH YADAV @ SATOSH YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
76.	CR. MISC./5480/2021 25-1-B-A,26, R.BAIL-1	1 ANIL PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
77.	CR. MISC./5481/2021 30A R.BAIL-1	1 KAMLESH CHOUDHARY @ AMLESH CHOUDHARY @ KAMLESH KUMAR @ AMLESH KAMLESH CHOUDHARY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
78.	CR. MISC./5482/2021 328,392 R.BAIL-1	1 SADHU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
79.	CR. MISC./5484/2021 30(a) R.BAIL-1	1 SURAJ GUPTA @ SURAJ KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK SHEKHAR	A.G.
80.	CR. MISC./5485/2021 Due to village po R.BAIL-1	1 BABUDDIN MIYAN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
81.	CR. MISC./5486/2021 304B,34 R.BAIL-1	1 BINOD MANDAL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
82.	CR. MISC./5487/2021 406,409,419,420,4 R.BAIL-1	1 SANJAY SAH vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY	A.G.
83.	CR. MISC./5488/2021 Regular Bail R.BAIL-1	1 RANJIT YADAV vs THE STATE OF BIHAR	SUNIL PATHAK	A.G.
84.	CR. MISC./5489/2021 30A R.BAIL-1	1 SANTOSH SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
85.	CR. MISC./5492/2021 30(a) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G.
86.	CR. MISC./5493/2021 regular bail R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
87.	CR. MISC./5494/2021 366(A) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
88.	CR. MISC./5496/2021 147,149,341,323,3 R.BAIL-1	1 SUREN YADAV @ SURENDRA YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G.
89.	CR. MISC./5497/2021 302,304(B),120(B) R.BAIL-1	1 SOBHA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
90.	CR. MISC./5498/2021 272,273,34 R.BAIL-1	1 RAJESH KUMAR SAHANI vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
91.	CR. MISC./5501/2021 302,120B,34 R.BAIL-1	1 SALENDRA YADAV @ SHAIENDRA YADAV vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G. KULDEEP KUMAR

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92.	CR. MISC./5502/2021 376 R.BAIL-1	1	GHANSHYAM BHULLA vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	A.G.
93.	CR. MISC./5504/2021 20,22 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
94.	CR. MISC./5505/2021 30A R.BAIL-1	1	BALDEV SINGH @ BALDEV vs THE STATE OF BIHAR	DINESH JHA	A.G.
95.	CR. MISC./5506/2021 272,273 R.BAIL-1	1	AWADHESH RAM vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
96.	CR. MISC./6823/2021 20,25 R.BAIL-1	1	DHARMENDAR RAM @ DHARMENDAR DOM vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
97.	CR. MISC./6826/2021 Due to not malici R.BAIL-1	1	NAUSHAD ALAM @ GUDDU vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
98.	CR. MISC./6834/2021 regular bail R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA	A.G.
99.	CR. MISC./6835/2021 30(a) R.BAIL-1	1	SURENDRA KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV	A.G.
100.	CR. MISC./6837/2021 30(a) R.BAIL-1	1	SHISHUPAL VERMA vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
101.	CR. MISC./6838/2021 392,302 R.BAIL-1	1	ARSAD @ MISTER ARSAD ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
102.	CR. MISC./6840/2021 302,201 R.BAIL-1	1	BINDA YADAV @ VIVEK PRASAD YADAV @ VIVEK YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
103.	CR. MISC./6841/2021 302,201 R.BAIL-1	1	SUGMANI DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
104.	CR. MISC./6842/2021 147,148,149,341,3 R.BAIL-1	1	NARAYAN PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. RAKESH KUMAR SINGH KAMLESH KR.MAHARANA
105.	CR. MISC./6843/2021 356,379,34,394,41 R.BAIL-1	1	ROHIT KUMAR SINGH @ ROHIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
106.	CR. MISC./6846/2021 r.bail R.BAIL-1	1	MD. RAJJAK @ DOKWA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
107.	CR. MISC./6847/2021 414 R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
108.	CR. MISC./6849/2021 366(A) R.BAIL-1	1	SHIV SHANKAR CHAUPAL vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G.
109.	CR. MISC./6850/2021 147,148,149,341,3 R.BAIL-1	1	SHATRUDHAN RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MUNNA PRASAD SINGH UMESH KUMAR VERMA
110.	CR. MISC./6851/2021 147,148,149,353,3 R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
111.	CR. MISC./6852/2021 414 R.BAIL-1	1	NAWAL KUMAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
112.	CR. MISC./6853/2021 regular bail R.BAIL-1	1	MD.SHIBU vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAYED IMRAN GHANI SAMA AKHTAR	A.G.
113.	CR. MISC./6854/2021 394 R.BAIL-1	1	BABLU KUMAR SHARMA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
114.	CR. MISC./6855/2021 304(B),201,34 R.BAIL-1	1	KARAN CHAUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. PRAVEEN KUMAR UDAY PRATAP SINGH
115.	CR. MISC./6857/2021 379 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
116.	CR. MISC./6858/2021 302,201,34 R.BAIL-1	1	CHANDAN KHARWAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
117.	CR. MISC./6861/2021 30A R.BAIL-1	1	ARVIND KUMAR @ ARVIND MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.

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118.	CR. MISC./6862/2021 302,307,34 R.BAIL-1	1	SRIKANT MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
119.	CR. MISC./6863/2021 272,273,414, R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
120.	CR. MISC./6864/2021 30A,32 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G.
121.	CR. MISC./6865/2021 376 R.BAIL-1	1	KAMLESH MANJHI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
122.	CR. MISC./6870/2021 376,34 R.BAIL-1	1	RAM SEVAK YADAV @ RAMSEVAK YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
123.	CR. MISC./6873/2021 8,20(b)(ii)(B) R.BAIL-1	1	VINAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
124.	CR. MISC./6878/2021 498A R.BAIL-1	1	GUDDU KHAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
125.	CR. MISC./6880/2021 regular bail R.BAIL-1	1	PRITAM KUMAR @ BABLOO vs THE STATE OF BIHAR	PRAMOD BAN BIHARI SINGH	A.G.
126.	CR. MISC./6881/2021 30(A) R.BAIL-1	1	SANJAY CHOUDHARY @ CHHOTU CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
127.	CR. MISC./6884/2021 341,323,324,447,4 R.BAIL-1	1	SANTOSH MUKHIYA @ SATYAM KUMAR vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G. VIJAYESHWAR PRASAD SAHVIND KUMAR SHARMA SHYAM SUNDER PANDEY SHASHANK SHEKHAR SINHA UMESH KUMAR SINGH
128.	CR. MISC./6886/2021 272,273,34 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
129.	CR. MISC./6888/2021 302,34 R.BAIL-1	1	BIBI KAUSAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. CHANDRASEKHAR SHARMA
130.	CR. MISC./6890/2021 304(B),34 R.BAIL-1	1	MD. KALAM vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
131.	CR. MISC./6895/2021 30(a) R.BAIL-1	1	AMITABH KUMAR @ GONU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY PRAKASH SHARMA	A.G.
132.	CR. MISC./6901/2021 30(a) R.BAIL-1	1	GUDDU KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
133.	CR. MISC./6903/2021 302,201,34 R.BAIL-1	1	SHAMBHU PANDIT vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
134.	CR. MISC./6905/2021 398,401 R.BAIL-1	1	RANVIR KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
135.	CR. MISC./6906/2021 392 R.BAIL-1	1	SHAMS ALAM ALIAS SHAMS ZAFAR ALIAS MD SHAMS ZAFAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
136.	CR. MISC./6909/2021 307,504,34 R.BAIL-1	1	PAPPU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G.
137.	CR. MISC./6911/2021 414 R.BAIL-1	1	SANOJ RAJBHAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
138.	CR. MISC./6912/2021 272,273 R.BAIL-1	1	RAKESH KUMAR @ RAKA vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
139.	CR. MISC./6913/2021 30(a) R.BAIL-1	1	KRISHNA YADAV vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
140.	CR. MISC./6914/2021 328,306,34 R.BAIL-1	1	RAKESH RANJAN ALIAS MONU vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM NILESH KUMAR	A.G. RAJESH KUMAR ARUN KUMAR PANDEY
141.	CR. MISC./6917/2021 Land dispute R.BAIL-1	1	SURARI MAHTON vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.

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142.	CR. MISC./6922/2021 regular bail R.BAIL-1	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR	A.G.
143.	CR. MISC./6923/2021 302,201,34 R.BAIL-1	1	SUGANI DEVI @ SAGUNI DEVI vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
144.	CR. MISC./6924/2021 379,411,413,414 R.BAIL-1	1	SIRAJUDDIN ANSARI @ SIRAJUDDIN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
145.	CR. MISC./6928/2021 341,323,324,307,3 R.BAIL-1	1	PINTU TIWARI vs THE STATE OF BIHAR	ARVIND KUMAR AJAY NANDAN SAHAY	A.G.
146.	CR. MISC./6930/2021 341,342,307,302,1 R.BAIL-1	1	MANOJ KUMAR SAHNOGIYA vs THE STATE OF BIHAR	KRISHNA CHANDRA RAKESH KUMAR RANJAN	A.G. SANJEEV KUMAR RAJEEV SHEKHAR
147.	CR. MISC./6931/2021 304(B),201,34 R.BAIL-1	1	UDAY KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
148.	CR. MISC./6933/2021 302,386,387,120B, R.BAIL-1	1	KARAN JHA vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA	A.G. SAURAV KUMAR SUMAN
149.	CR. MISC./6934/2021 30(a) R.BAIL-1	1	SANDEEP KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
150.	CR. MISC./6936/2021 302,201,34 R.BAIL-1	1	MUNCHUN KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
151.	CR. MISC./6937/2021 354,354A,34 R.BAIL-1	1	RAVINDRA BIND vs THE STATE OF BIHAR	RAM NARESH SINGH	A.G.
152.	CR. MISC./6938/2021 420,467,468,120(B R.BAIL-1	1	MD. BADRUDDIN @ BADRUDDIN @ BADIRUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
153.	CR. MISC./6940/2021 30A,32 R.BAIL-1	1	VIVEK KUMAR vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
154.	CR. MISC./6941/2021 30A R.BAIL-1	1	LALAN KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
155.	CR. MISC./6942/2021 341,323,326,307,3 R.BAIL-1	1	PAPPU MAHTO vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
156.	CR. MISC./6943/2021 8(c),20(b)(ii)(B) R.BAIL-1	1	GULLU SAH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
157.	CR. MISC./6944/2021 25(1-B)A,26,30 R.BAIL-1	1	NAGO @ NAGINA MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
158.	CR. MISC./6945/2021 30A R.BAIL-1	1	RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
159.	CR. MISC./6947/2021 395,397 R.BAIL-1	1	MD ISRAIL vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
160.	CR. MISC./6950/2021 regular bail R.BAIL-1	1	TRIBHUWAN RAY @ TRIBHUSHAN RAY vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
161.	CR. MISC./6951/2021 21,22C R.BAIL-1	1	RITA DEVI vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
162.	CR. MISC./6952/2021 147,148,149,341,3 R.BAIL-1	1	NAGENDRA RAM vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. MUKESH KUMAR SINGH
163.	CR. MISC./6953/2021 458,323,307,387,5 R.BAIL-1	1	MANISH KUMAR MAHTO @ MANIA @ MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPANA KUSUM	A.G.
164.	CR. MISC./6954/2021 392,411,414 R.BAIL-1	1	BAIJU KUMAR @ BAIJU SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
165.	CR. MISC./6955/2021 376 R.BAIL-1	1	MALIKAR DEVAN @ MALIKAR DEVAN @ MALLIKAR DEVA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.
166.	CR. MISC./6957/2021 30A,36 R.BAIL-1	1	SANJAY KUMAR ALIAS SANJAY YADAV vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
167.	CR. MISC./6958/2021 304(B),34 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	CHANDRA MAULI CHAURASIA	A.G.
168.	CR. MISC./6959/2021 272,273,414 R.BAIL-1	1	SIYARAM MUKHIYA @ SIYARAM vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
169.	CR. MISC./6960/2021 420,467,120(B),34 R.BAIL-1	1	KUNAL KUMAR @ SONU vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
170.	CR. MISC./6961/2021 392,394,412 R.BAIL-1	1	RAVINDRA YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
171.	CR. MISC./6962/2021 30(a) R.BAIL-1	1	JYOTISH YADAV @ JYOTISH ROY @ RAJIV KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.

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172.	CR. MISC./6963/2021 272,273 R.BAIL-1	1	SUVEG SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
173.	CR. MISC./6968/2021 457,380 R.BAIL-1	1	NIKHIL KUMAR @ ADITYA KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
174.	CR. MISC./6972/2021 414 R.BAIL-1	1	PAWAN YADAV @ LALAN YADAV vs THE STATE OF BIHAR	KISHORE KUNAL RABI BHUSHAN RAKHI KUMARI	A.G.
175.	CR. MISC./6974/2021 25(1-B)A,26,35 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
176.	CR. MISC./6977/2021 304(B),34 R.BAIL-1	1	VIVEK SAHNI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
177.	CR. MISC./6982/2021 30(a) R.BAIL-1	1	MD ISRAIL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
178.	CR. MISC./6983/2021 272,273,34 R.BAIL-1	1	RAHUL KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
179.	CR. MISC./6989/2021 25(1-B)A,26,27,35 R.BAIL-1	1	PAPPU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G.
180.	CR. MISC./6992/2021 376 R.BAIL-1	1	SAROJ KUMAR MAHTO ALIAS SAROJ MAHTO vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
181.	CR. MISC./6995/2021 366(A),34 R.BAIL-1	1	VINOD RAM vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
182.	CR. MISC./6998/2021 25(1-b)a,25(1-AA) R.BAIL-1	1	VIR BAHADUR SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA	A.G.
183.	CR. MISC./6999/2021 302,120(B),34 R.BAIL-1	1	DHIRAJ LAL @ LALA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. RANJIT KUMAR SANJEEV KUMAR
184.	CR. MISC./7005/2021 302,34 R.BAIL-1	1	MRITUNJAY SINGH @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR	RAMA KANT SINGH DEEPAK KUMAR LALAN PRASAD SINGH	A.G.
185.	CR. MISC./7006/2021 272,273 R.BAIL-1	1	SARWAN RAY vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
186.	CR. MISC./7007/2021 376(D) R.BAIL-1	1	INOD MANDAL vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
187.	CR. MISC./7008/2021 366A,34 R.BAIL-1	1	JHUNNU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
188.	CR. MISC./7011/2021 392,411 R.BAIL-1	1	BRAJESH UPADHYAY @ BRIJESH UPADHYAY vs THE STATE OF BIHAR	AMARENDRA KUMAR PATHAK	A.G.
189.	CR. MISC./7013/2021 363,366(A) R.BAIL-1	1	BIRANJAN KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA GIRISH CHANDRA SHARMA	A.G.
190.	CR. MISC./7014/2021 302,120B R.BAIL-1	1	ANIL RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
191.	CR. MISC./7017/2021 341,323,498(A),50 R.BAIL-1	1	AKHILESH SAH @ AKALESH SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
192.	CR. MISC./7019/2021 30(a) R.BAIL-1	1	ALOK KUMAR RAY @ ALOK KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
193.	CR. MISC./7024/2021 147,148,149,447,3 R.BAIL-1	1	KULDIP YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR OM PRAKASH PRASAD	A.G. SHEKHAR KUMAR SINGH
194.	CR. MISC./7026/2021 363,366A,34 R.BAIL-1	1	JITENDRA MANJHI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
195.	CR. MISC./7027/2021 399,402 R.BAIL-1	1	SAGAR KUMAR @ MAHESH vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
196.	CR. MISC./8457/2021 302,201,34 R.BAIL-1	1	APPU DUBEY @ KUNAL DUBEY vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G. NAVIN KUMAR SINGH
197.	CR. MISC./8458/2021 419,420,468,471 R.BAIL-1	1	WAKIL SAH vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.

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198.	CR. MISC./8460/2021 30A R.BAIL-1	1 MD. AMIR vs THE STATE OF BIHAR	WASI AKHTAR NAFISUZZOHA	A.G.
199.	CR. MISC./8461/2021 392 R.BAIL-1	1 INDAL MAHTO vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G.
200.	CR. MISC./8462/2021 272,273,34 R.BAIL-1	1 GARIBNATH MAHTO @ GARIBNATH CHAUDHARY vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH UDBHAV	A.G.
201.	CR. MISC./8473/2021 457,380,411 R.BAIL-1	1 MD. MAURAD vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
202.	CR. MISC./8475/2021 REGULAR BAIL R.BAIL-1	1 LAKHMANIYA DEVI @ LAXHIMINIYA DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
203.	CR. MISC./8481/2021 392 R.BAIL-1	1 RAVI DOME vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
204.	CR. MISC./8482/2021 304B,306,201,34 R.BAIL-1	1 GAURI DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
205.	CR. MISC./8488/2021 392 R.BAIL-1	1 BUDHAN SINGH ALIAS BUDHAN KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
206.	CR. MISC./8491/2021 365,302,201, R.BAIL-1	1 AMIT RANJAN @ GUDDU vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
207.	CR. MISC./8492/2021 147,148,149,447,3 R.BAIL-1	1 KAILASH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR OM PRAKASH PRASAD	A.G. SHEKHAR KUMAR SINGH
208.	CR. MISC./8493/2021 REGULAR BAIL R.BAIL-1	1 ASHOK KUMAR YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
209.	CR. MISC./8494/2021 394 R.BAIL-1	1 ANAND MOHAN @ ANAND MOHAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
210.	CR. MISC./8497/2021 341,323,427,435,3 R.BAIL-1	2 CHHOTU @ DHANANJAY CHAUDHARI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
211.	CR. MISC./8499/2021 409,420 R.BAIL-1	1 BIRENDRA MANDAL @ VIRENDRA MANDAL vs THE STATE OF BIHAR	MIRA KUMARI	A.G.
212.	CR. MISC./8500/2021 302,201,34 R.BAIL-1	1 JAY PRAKASH RAI @ NANHKU RAI vs THE STATE OF BIHAR	NILESH SINHA RAJESH KR. SINGH	A.G.
213.	CR. MISC./8501/2021 272,273 R.BAIL-1	1 RAVINDRA YADAV vs THE STATE OF BIHAR	KISHUN CHAND KUMAR SINHA	A.G.
214.	CR. MISC./8503/2021 30A R.BAIL-1	1 SAKHICHAND PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
215.	CR. MISC./8505/2021 363,366(A),364,20 R.BAIL-1	1 ARUN KUMAR MAHTO vs THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	A.G.
216.	CR. MISC./8509/2021 395 R.BAIL-1	1 BRAJESH KUMAR @ FUNNU KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
217.	CR. MISC./8511/2021 341,323,354,376,5 R.BAIL-1	1 SANDEEP KUMAR vs THE STATE OF BIHAR	K.M.JOSEPH KAMILA KANDULNA	A.G.
218.	CR. MISC./8512/2021 307,498A,34,304-B R.BAIL-1	1 SANJAY PRASAD vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
219.	CR. MISC./8516/2021 30(A) R.BAIL-1	1 BIRJU SONAR @BIRJU MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
220.	CR. MISC./8520/2021 394 R.BAIL-1	1 VIJAY BAIKHA @ VIJAY KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
221.	CR. MISC./8522/2021 376 R.BAIL-1	1 MD. FARID SHEIKH vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
222.	CR. MISC./8523/2021 392 R.BAIL-1	1 MD. MANJAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	RAMCHANDRA SAHNI
223.	CR. MISC./8524/2021 U/S 13,16,18,20 A R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
224.	CR. MISC./8527/2021 376 R.BAIL-1	1 KHALIL ANSARI vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	MADHURA NAND JHA
225.	CR. MISC./8529/2021 395,397 R.BAIL-1	1 PRADEEP MANJHI ALIAS PRADEEP BHUIYAN ALIAS PRADEEP MANDAL vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.

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226.	CR. MISC./8532/2021 396 R.BAIL-1	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	ANIL CHANDRA	A.G.
227.	CR. MISC./8533/2021 30(a) R.BAIL-1	1	RAHUL KUMAR @ DHORA RAM vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
228.	CR. MISC./8535/2021 302,34 R.BAIL-1	1	RUPESH KUMAR @ KALI @ KALI SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
229.	CR. MISC./8536/2021 392 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
230.	CR. MISC./8541/2021 364,365,302,201,3 R.BAIL-1	1	DEEP RANJAN SINGH @ RADHE SHYAM SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
231.	CR. MISC./8546/2021 392,395,397 R.BAIL-1	1	ARVIND KUMAR MISHRA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
232.	CR. MISC./8548/2021 272,273,414,120(B) R.BAIL-1	1	RAUSHAN KUMAR @ GOLU vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
233.	CR. MISC./8550/2021 302,34 R.BAIL-1	1	BIJALI KUMAR @ SHYAM KUMAR @ SHYAM BABU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
234.	CR. MISC./8554/2021 30(a) R.BAIL-1	1	PINTU CHOUDHARY vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
235.	CR. MISC./8558/2021 3820,460,307 R.BAIL-1	1	SHUBHASH YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
236.	CR. MISC./8561/2021 439,440 R.BAIL-1	1	NAVEEN PANDEY @ NAVIN PANDEY vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
237.	CR. MISC./8562/2021 30,A R.BAIL-1	1	TEJU CHAUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
238.	CR. MISC./8563/2021 30(a) R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH DHIRAJ SAGAR	A.G.
239.	CR. MISC./8565/2021 302/34 R.BAIL-1	1	SHOBHA DEVI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. LAKSHMAN JHA
240.	CR. MISC./8570/2021 20(b),3,22(3),23( R.BAIL-1	1	AKBAR ALI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
241.	CR. MISC./8571/2021 30,30-A R.BAIL-1	1	CHUMMAN MAHTO @ CHUMMAN SAH vs THE STATE OF BIHAR	SUDAMA KUMAR RAKESH KUMAR TIWARY	A.G.
242.	CR. MISC./8573/2021 406,420,379,34 R.BAIL-1	1	INDRAJEET SEN vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA AMRESH KUMAR	A.G. SANJEEV SHANKAR
243.	CR. MISC./8579/2021 302,364,201,34 R.BAIL-1	1	RABINA KHATOON vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
244.	CR. MISC./8580/2021 392 R.BAIL-1	1	VISHAL KUMAR GUPTA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
245.	CR. MISC./8582/2021 302,34 R.BAIL-1	1	SURESH YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
246.	CR. MISC./8583/2021 392,34 R.BAIL-1	1	BHUSHAN PASWAN vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
247.	CR. MISC./8589/2021 376,120(B) R.BAIL-1	1	MD. MANGLU vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G.
248.	CR. MISC./8592/2021 120(B) R.BAIL-1	1	VIKAS KUMAR @ BULLET KUMAR vs THE STATE OF BIHAR	YOGENDRA TIWARI GOVERDHAN TIWARI MILIND KUMAR MISHRA	A.G.
249.	CR. MISC./8594/2021 272,273, R.BAIL-1	1	RAJESH RAI vs THE STATE OF BIHAR	MASOOM ALAM VIJAY KUMAR MISHRA	A.G.
250.	CR. MISC./8596/2021 379,411 R.BAIL-1	1	BABLU KUMAR vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.

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251.	CR. MISC./8598/2021 302,201,120B,364A R.BAIL-1	1 AVINASH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
252.	CR. MISC./8599/2021 379,411 R.BAIL-1	1 PRINCE KUMAR @ RAJA THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G.
253.	CR. MISC./8601/2021 324,307,34 R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
254.	CR. MISC./8604/2021 30(a) R.BAIL-1	1 RAJAN TIWARY @ RAJAN KUMAR vs THE STATE OF BIHAR	PREM KUMAR PASWAN	A.G.
255.	CR. MISC./8607/2021 302,386,34 R.BAIL-1	1 RANJIT MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHIVAM	A.G. RANJEET KUMAR AYUSH KUMAR KUNDAN KUMAR
256.	CR. MISC./8610/2021 302,120B R.BAIL-1	1 JAYMANGAL JHA vs THE STATE OF BIHAR	SUBODH KUMAR BRAJESH KUMAR SINGH SURENDRA KISHORE THAKUR	A.G. ARUN KUMAR
257.	CR. MISC./8611/2021 461,379,511 R.BAIL-1	1 MUKESH RAI vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
258.	CR. MISC./8612/2021 30(a),32(1),32(3) R.BAIL-1	1 LAKSHU AHIRWAR @ LAKSHI RAM @ LAKSHMAN AHIRWAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
259.	CR. MISC./8614/2021 regular bail R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
260.	CR. MISC./8620/2021 regular bail R.BAIL-1	1 KALESHWAR MANDAL vs THE STATE OF BIHAR	ARUN KUMAR JHA	A.G.
261.	CR. MISC./8621/2021 r bail R.BAIL-1	1 RANVIJAY RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. UPENDRA KUMAR KUMARI SUJATA SINHA
262.	CR. MISC./8624/2021 302,34 R.BAIL-1	1 DHANANJAY PRASAD @ DHANANJAY YADAV @ DHANANJAY GOPE vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
263.	CR. MISC./8625/2021 193,196,198,420,4 R.BAIL-1	1 MD. JAKARULLAH vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR	A.G.
264.	CR. MISC./8628/2021 364, R.BAIL-1	1 JOHAN KISKU @ JOHN KISKU vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
265.	CR. MISC./8629/2021 370,374 R.BAIL-1	1 MD. MUKHTAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
266.	CR. MISC./8633/2021 30(a),32(3) R.BAIL-1	1 MD. MOKHTAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
267.	CR. MISC./8635/2021 In custody/jail R.BAIL-1	1 PRADYUT KUMAR BISWAS @ P.K.BISWAS @ VISHWAS vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY	A.G.
268.	CR. MISC./8636/2021 120(B),409,420,46 R.BAIL-1	1 ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY	K.N. SINGH (A.D.S.G.)
269.	CR. MISC./8641/2021 394 R.BAIL-1	1 MAHESH KUMAR @ BHOLA KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SUDHIR KUMAR	A.G.
270.	CR. MISC./8648/2021 323,376,34 R.BAIL-1	1 BALRAM CHAUPAL@ BALRAM KHATAVE vs THE STATE OF BIHAR	BALRAM KAPRI SYED ASHFAQUE AHMAD	A.G.
271.	CR. MISC./8649/2021 399,402,414 R.BAIL-1	1 AKHILESH DAS vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
272.	CR. MISC./8651/2021 30a R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	A.G.
273.	CR. MISC./8652/2021 395,412,34, R.BAIL-1	1 SHYAM SUNDAR SINGH vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
274.	CR. MISC./8654/2021 341,323,307,498(A R.BAIL-1	1 RAM PRAVESH SAH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. KUNDAN RATHORE@ KUNDAN KUMAR
275.	CR. MISC./8655/2021 8,21,22(b) R.BAIL-1	1 SANJAY KUMAR RAI @ SANJAY RAI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.



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276.	CR. MISC./8660/2021 394,302, R.BAIL-1	1 SHAMS ALAM @ SHAMS ZAFAR @ MD SHAMS ZAFAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
277.	CR. MISC./8662/2021 302,34 R.BAIL-1	1 BINOD KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	A.G.
278.	CR. MISC./8667/2021 392 R.BAIL-1	1 SHRAWAN KUMAR DAS vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
279.	CR. MISC./8671/2021 30-A,32-2,41-1 R.BAIL-1	1 NIKET KUMAR BASFOR @ NIKET KUMAR SONI vs THE STATE OF BIHAR	NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI	A.G.
280.	CR. MISC./8672/2021 30A,41 R.BAIL-1	1 AMARJIT MANDAL @ MACHHAR SINGH vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	A.G.
281.	CR. MISC./8675/2021 147,148,323,498A R.BAIL-1	1 CHHATHU SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV MITHILESH KUMAR	A.G. SHEKHAR HARSHVARDHAN
282.	CR. MISC./8677/2021 414,467,468,471,3 R.BAIL-1	1 VIDYA SAGAR @ VIDYA SAGAR KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	A.G.
283.	CR. MISC./8678/2021 394,34 R.BAIL-1	1 SANTOSH KUMAR@SANTOSH SAHANI vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
284.	CR. MISC./8680/2021 363,366(A),376 R.BAIL-1	1 ANAND MOHAN SINGH @ ANAND MOHAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH JYOTSNA RANI MISHRA	A.G.
285.	CR. MISC./8681/2021 regular Bail R.BAIL-1	1 HARI SHANKAR KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
286.	CR. MISC./8683/2021 30A R.BAIL-1	1 SUNNY PRASAD @ SUNNY KUMAR @ SUNNY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
287.	CR. MISC./8685/2021 272,273 R.BAIL-1	1 SIKANDAR ROY @ SIKENDRA RAY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
288.	CR. MISC./8690/2021 302,34 R.BAIL-1	1 MD MATIN ANSARI @ MD MOTIN ANSARI @ MOTI vs THE STATE OF BIHAR	MD. NAJMUL HODDA SHIV KUMAR	A.G.
289.	CR. MISC./8692/2021 regular bail R.BAIL-1	1 RANJIT RAWAT vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ KUMARI ANUPAM	A.G.
290.	CR. MISC./8694/2021 30(a) R.BAIL-1	1 PUKAR KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
291.	CR. MISC./8696/2021 30A R.BAIL-1	1 SAURABH KUMAR vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST PIMOT LI,AR,SHIV PRATAP	A.G.
292.	CR. MISC./8698/2021 25-1-B-A,26,35 R.BAIL-1	1 AJAY KUMAR @ BILAI GOP vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
293.	CR. MISC./8703/2021 302,120(B),34 R.BAIL-1	1 RITESH SAH @ BIPIN SAH @ MAHAKAL @ RITESH KUMAR vs THE STATE OF BIHAR	BELA SINGH	A.G.
294.	CR. MISC./8705/2021 498(A),323,376,51 R.BAIL-1	1 MD. SHAHID vs THE STATE OF BIHAR	SANTOSH KUMAR HARENDRA PRASAD SINGH	KANHAIYA KISHORE (APP)
295.	CR. MISC./8707/2021 302,201,34 R.BAIL-1	1 NAGENDER YADAV @ NAGENDRA YADAV vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
296.	CR. MISC./10161/2021 376-G R.BAIL-1	1 MOHAN RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
297.	CR. MISC./10162/2021 376,342,323,504,5 R.BAIL-1	1 MANIR ANSARI @ MANIF ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
298.	CR. MISC./10166/2021 regular bail R.BAIL-1	1 MUNNA YADAV vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G.
299.	CR. MISC./10169/2021 302 R.BAIL-1	1 MISTER @ MISTER SAH vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G.
300.	CR. MISC./10173/2021 420,379,467,468,4 R.BAIL-1	1 ADITYA @ GOLU vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ SMITI BHARTI	A.G.
301.	CR. MISC./10175/2021 147,148,149,341,5 R.BAIL-1	1 DHIRENDRA SINGH vs THE STATE OF BIHAR	KUNDAN RATHORE KAMALA KANT SINGH	A.G.

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302.	CR. MISC./10185/2021 25-1-B-A,26-I,II R.BAIL-1	1 RAHUL KUMAR @ THAKUR VIKRAM PRATAP SINGH vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	A.G.
303.	CR. MISC./10186/2021 272,273,413,414,3 R.BAIL-1	1 SUSHIL SAHNI ALIAS GULKHA vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G.
304.	CR. MISC./10189/2021 272,273, R.BAIL-1	1 UDAY SINGH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
305.	CR. MISC./10191/2021 302,34 R.BAIL-1	1 JITENDRA RAJAK vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G. RAVINDRA KUMAR RAJESH ROY RAMANUJ
306.	CR. MISC./10195/2021 30A R.BAIL-1	1 GULSHAN KUMAR SINGH @ GULSHAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
307.	CR. MISC./10196/2021 379,307 R.BAIL-1	1 BIJAY KUMAR SAHU vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
308.	CR. MISC./10198/2021 30A R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	UMA SHANKAR SHARMA GAUTAM	A.G.
309.	CR. MISC./10201/2021 25(1-b)a,26 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
310.	CR. MISC./10202/2021 341,323,307,326,3 R.BAIL-1	1 SINTU KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
311.	CR. MISC./10205/2021 30(a) R.BAIL-1	1 NARESH YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
312.	CR. MISC./10209/2021 120(B),409,420,46 R.BAIL-1	1 ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY RITESH KUMAR	K.N.SINGH (A.D.S.G)
313.	CR. MISC./10211/2021 414,420,467,468 R.BAIL-1	1 CHARAN SINGH @ KALICHARAN SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
314.	CR. MISC./10215/2021 439,440 R.BAIL-1	1 ANKUSH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
315.	CR. MISC./10218/2021 bail R.BAIL-1	1 SUJEET KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
316.	CR. MISC./10219/2021 392 R.BAIL-1	1 RANJEET YADAV @ RANJEET KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
317.	CR. MISC./10221/2021 Regular bail R.BAIL-1	1 LAKSHAMAN SONAR @ LAXMAN SONAR vs THE STATE OF BIHAR	SUBHASH KUMAR MISHRA	A.G. RAJENDRA NATH SINHA
318.	CR. MISC./10222/2021 302,201,34, R.BAIL-1	1 CHUNNU RAM vs THE STATE OF BIHAR	PRASHANT KUMAR MANAUR ALAM	A.G.
319.	CR. MISC./10223/2021 147,149,341,323,3 R.BAIL-1	1 KAMLESH KUMAR @ KAMLESH SINGH vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK	A.G.
320.	CR. MISC./10224/2021 438,439 R.BAIL-1	1 KAPIL DEO RAM vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
321.	CR. MISC./10225/2021 394,397,302,120(B R.BAIL-1	1 KANCHAN PASWAN vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. BINOD KUMAR
322.	CR. MISC./10227/2021 30A,38D R.BAIL-1	1 SANJAY CHOUDHARY@CHHOTU CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
323.	CR. MISC./10228/2021 petitioner arrest R.BAIL-1	1 KALLU KHAN @ FIROJ KHAN vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
324.	CR. MISC./10229/2021 399,402 R.BAIL-1	1 GAUTAM KUMAR @ GAUTAM KUMAR SINGH @ GAUTAM @ CHUCHU vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
325.	CR. MISC./10237/2021 409,420,467,468,4 R.BAIL-1	1 BANSHIDHAR JHA @ VANSHIDHAR JHA @ VANSHIDHAR vs CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
326.	CR. MISC./10238/2021 REGULAR BAIL R.BAIL-1	1 SONU CHOUDHARY vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.

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327.	CR. MISC./10241/2021 363,366A,365,34 R.BAIL-1	1	RAJESH KUSHWAHA vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
328.	CR. MISC./10242/2021 20(b)(ii)(B),22(a R.BAIL-1	1	KIRAN DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
329.	CR. MISC./10245/2021 30(a) R.BAIL-1	1	RAJA BABU vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
330.	CR. MISC./10247/2021 363 R.BAIL-1	1	GOVIND PASWAN vs THE STATE OF BIHAR	SUGANDHA PRASAD DAYA SHANKER PRASAD	A.G.
331.	CR. MISC./10248/2021 413,414,34 R.BAIL-1	1	SANTU @ PRAVIN MISHRA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	A.G.
332.	CR. MISC./10249/2021 439 and 440 R.BAIL-1	1	VIKASH MAHTO @ VIKASH KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
333.	CR. MISC./10250/2021 356,379,147,148,1 R.BAIL-1	1	JHOTAN MANDAL vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
334.	CR. MISC./10252/2021 302,201,323,325,1 R.BAIL-1	1	SATENDRA SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE
335.	CR. MISC./10257/2021 30(a) R.BAIL-1	1	ARUN KUMAR MANDAL @ ARUN MANDAL vs THE STATE OF BIHAR	ALOK KUMAR ALOK MUNISH OM PRAKASH SINGH	A.G.
336.	CR. MISC./10259/2021 302,34 R.BAIL-1	1	RAVI SAHNI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
337.	CR. MISC./10266/2021 366,(A),34 R.BAIL-1	1	HABIBUR RAHMAN @ BHATTO @ BHUTTO vs THE STATE OF BIHAR	MD. ASLAM ANSARI	A.G. ARBIND KUMAR SINGH MANAUR ALAM ARBIND KUMAR SINGH MANAUR ALAM
338.	CR. MISC./10272/2021 414 R.BAIL-1	1	RAJKUMAR SAHANI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
339.	CR. MISC./10274/2021 341,323,307,337,5 R.BAIL-1	1	HARI KISHUN NONIYA @ HARE KISHAN NONIYA@ HARI KISHUN NONIYA vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.
340.	CR. MISC./10275/2021 Regular bail R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
341.	CR. MISC./10277/2021 20(B),ii(b),23(b) R.BAIL-1	1	PYARELAL KUSHWAHA vs THE STATE OF BIHAR	MURARI SHARAN TIWARI	A.G.
342.	CR. MISC./10278/2021 30(a) R.BAIL-1	1	SANTOSH CHOUDHARY vs THE STATE OF BIHAR	VISHWANAND UPADHYAY ASHWINI KUMAR UPADHYAY	A.G.
343.	CR. MISC./10279/2021 302,201,34 R.BAIL-1	1	KAMESHWAR RAM vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA AJIT KUMAR VINAY PRAKASH MISHRA	A.G.
344.	CR. MISC./10281/2021 regular bail R.BAIL-1	1	RAKESH KUMAR @ RAKESH KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
345.	CR. MISC./10288/2021 147,148,323,324,3 R.BAIL-1	1	PANKAJ RAM vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
346.	CR. MISC./10290/2021 30A R.BAIL-1	1	BHIKHARI RAY vs THE STATE OF BIHAR	RATANAKAR JHA NITYANAND	A.G.
347.	CR. MISC./10292/2021 302 R.BAIL-1	1	ABHISHEK KUMAR DAS @ MANI vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
348.	CR. MISC./10293/2021 regular bail R.BAIL-1	1	DILIP KUMAR THAKUR vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	GANESH PRASAD SINGH	BIPIN KUMAR SINHA
349.	CR. MISC./10294/2021 147,148,149,341,3 R.BAIL-1	1	NILESH YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. DIWAKAR PRASAD SINGH

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350.	CR. MISC./10295/2021 409,420,120B R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.) , PATNA.	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
351.	CR. MISC./10296/2021 341,323,307,504,5 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
352.	CR. MISC./10297/2021 379,34,401,412,41 R.BAIL-1	1	MD. AJAJ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
353.	CR. MISC./10298/2021 147,148,149,341,3 R.BAIL-1	1	PRADEEP YADAV vs THE STATE OF BIHAR	PRAVEEN PRAKASH	A.G.
354.	CR. MISC./10302/2021 regular bail R.BAIL-1	1	KUMAR SHAMBHU SINGH @ KUMAR SHAMBHU SARAN SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE	ANUJ KUMAR MADHAV RAJ	A.G.
355.	CR. MISC./10303/2021 395,397,412 R.BAIL-1	1	RAM PRAVESH VIND vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G.
356.	CR. MISC./10308/2021 302,34, R.BAIL-1	1	JHUNNA CHOUDHARY @ SUMANJEET CHOUDHARY @ JHUNA CHOUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR JHA JYOTI PREM KUMAR JHA	A.G.
357.	CR. MISC./10309/2021 302,34 R.BAIL-1	1	PRADEEP YADAV @ PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G. MD. ASLAM ANSARI
358.	CR. MISC./10311/2021 392 R.BAIL-1	1	MITHILESH KUMAR NIRALA vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA	A.G.
359.	CR. MISC./10312/2021 30A R.BAIL-1	1	KUNDAN SHARMA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
360.	CR. MISC./10335/2021 30A R.BAIL-1	1	AKLESH MAHTO @ AKHILESH KUMAR @ AKALESH KUMAR MAHTO vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
361.	CR. MISC./10337/2021 false implication R.BAIL-1	1	SHYAM SAH vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. ARJUN PRASAD SANTOSH KUMAR
362.	CR. MISC./10346/2021 Regular bail R.BAIL-1	1	DILIP KUMAR BHAGAT @ DILIP BHAGAT vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
363.	CR. MISC./10348/2021 147,149,341,323,3 R.BAIL-1	1	SIKANDER PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. HARI KISHORE THAKUR
364.	CR. MISC./10349/2021 395 R.BAIL-1	1	AMARJEET KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
365.	CR. MISC./10351/2021 30(A) R.BAIL-1	1	PRABHAT KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
366.	CR. MISC./10352/2021 regular bail R.BAIL-1	1	MURARI KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
367.	CR. MISC./10358/2021 304B,302,34 R.BAIL-1	1	YOGENDRA DAS @ JOGINDRA DAS vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	A.G.
368.	CR. MISC./10359/2021 272,273, R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
369.	CR. MISC./10361/2021 392 R.BAIL-1	1	CHHOTU RAO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
370.	CR. MISC./10365/2021 147,148,149,341,3 R.BAIL-1	1	BANTI YADAV vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
371.	CR. MISC./10370/2021 Regular bail R.BAIL-1	1	BABLOO SHARMA @ SUMIT SHARMA @ BABLU SHARMA vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
372.	CR. MISC./10381/2021 FALSE IMPLICATION R.BAIL-1	1	BIBHISHAN MANDAL vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
373.	CR. MISC./10384/2021 272,273, R.BAIL-1	1	RAMOD RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
374.	CR. MISC./10385/2021 409,420,467,468,4 R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI.	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
375.	CR. MISC./10388/2021 304(B),201,34 R.BAIL-1	1	RAJAN KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.

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376.	CR. MISC./10391/2021 394,397 R.BAIL-1	1	SONELAL KUMAR YADAV @ SONELAL KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
377.	CR. MISC./10395/2021 341,323,307,427,3 R.BAIL-1	1	MD. SHAHNAWAZ @ SHAHNAWAZ @ SUNNY KHATAL @ SUNNI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
378.	CR. MISC./10396/2021 302 R.BAIL-1	1	SUDHIR YADAV @ SUDHIR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G. JITENDRA NARAIN SINHA SHAMBHU SHARAN KUMAR
379.	CR. MISC./10397/2021 20,22 R.BAIL-1	1	VIPIN KUMAR @ SATYAM SAURABH vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
380.	CR. MISC./10402/2021 147,148,149,323,3 R.BAIL-1	1	MD. SAFIQUE vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
381.	CR. MISC./10406/2021 366 R.BAIL-1	1	MUKHI MANJHI vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
382.	CR. MISC./10407/2021 30(a),32(ii) R.BAIL-1	1	ANUJ KUMAR SINGH @ NIPU SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH MADHULATA SINGH	A.G.
383.	CR. MISC./10409/2021 394,302,396 R.BAIL-1	1	WAKIL MUKHIYA @ OKIL MUKHIYA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
384.	CR. MISC./10411/2021 30A R.BAIL-1	1	ANIL KUMAR RAM vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
385.	CR. MISC./10414/2021 30(a) R.BAIL-1	1	MD. ISMAIL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
386.	CR. MISC./10415/2021 366,376 R.BAIL-1	1	KUER SINGH @ KUNWAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
387.	CR. MISC./10418/2021 363,366A,34 R.BAIL-1	1	RAHUL PANDEY @ RAJA PANDEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
388.	CR. MISC./10421/2021 147,148,149,341,3 R.BAIL-1	1	CHHOTU SINGH @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
389.	CR. MISC./10422/2021 regular bail R.BAIL-1	1	VIKASH KUMAR @ VIKASH SAHNI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
390.	CR. MISC./10425/2021 regular bail R.BAIL-1	1	MUNNA ALAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
391.	CR. MISC./10428/2021 420,467,468,413,4 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
392.	CR. MISC./10430/2021 377 R.BAIL-1	1	PARWEZ ALAM @ LIBDA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
393.	CR. MISC./10432/2021 370,374 R.BAIL-1	1	ARIFUL vs THE STATE OF BIHAR	MD. QUMRUL HODA	A.G.
394.	CR. MISC./10433/2021 379,411 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
395.	CR. MISC./10437/2021 272,273,399,402 R.BAIL-1	1	INDRAJEET OJHA vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
396.	CR. MISC./12589/2021 30(A) R.BAIL-1	1	SACHIDANAND CHOUDHARY @ BHUTALI CHOUDHARY @ SACHITANAND CHOUDHARI vs THE STATE OF BIHAR	KAMESHWAR SINGH	PANCHA NAND PANDIT
397.	CR. MISC./12593/2021 392,411, R.BAIL-1	1	MUKESH MEHTA @ MUKESH KUMAR MEHTA vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	JAGDHAR PRASAD
398.	CR. MISC./12596/2021 30-A,34 R.BAIL-1	1	SHAHSHI BHUSAN GUPTA vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	JAGDHAR PRASAD
399.	CR. MISC./12597/2021 30(a) R.BAIL-1	1	NILU SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	NITYANAND
400.	CR. MISC./12600/2021 30A R.BAIL-1	1	ANOJ KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
401.	CR. MISC./12608/2021 regular bail R.BAIL-1	1	MANTU @ PRAVEEN KUMAR MANDAL vs THE STATE OF BIHAR	AJAY KUMAR TIWARY DILIP KUMAR	A.G.

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402.	CR. MISC./12611/2021 366A,376, R.BAIL-1	1 ANKIT KUMAR @ ANIKET KUMAR vs THE STATE OF BIHAR	UMESH KUMAR	SHAIENDRA KUMAR SINGH
403.	CR. MISC./12612/2021 376 R.BAIL-1	1 SANIT SHARMA @ SANIT KUMAR @ SANIT KUMAR SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
404.	CR. MISC./12614/2021 341,323,324,307,5 R.BAIL-1	1 SRIKANT CHAUDHARY @ SRIKANT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
405.	CR. MISC./12617/2021 302,307,120(B),34 R.BAIL-1	1 FIROJ NUT @ FIROJ NAT vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
406.	CR. MISC./12618/2021 25(1-b)a,26,35 R.BAIL-1	1 SANATAN THAKUR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	PANCHA NAND PANDIT
407.	CR. MISC./12620/2021 272,273 R.BAIL-1	1 BAIDY NATH SAHNI @ BAIJU SAHNI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
408.	CR. MISC./12623/2021 25(1-b)a,26 R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
409.	CR. MISC./12625/2021 498A,365,34,304B, R.BAIL-1	1 TARKESHWAR CHOUDHARI @ TARKESHWAR CHAUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN	MD. NAZIR ANSARI
410.	CR. MISC./12627/2021 304(B),34 R.BAIL-1	1 RAGHU THAKUR @ RAGHUNATH THAKUR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	MOHAMMAD SUFYAN
411.	CR. MISC./12628/2021 392 R.BAIL-1	1 NARESH YADAV @ NARESH KUMAR YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT SHIVNANDAN SAH	PAWAN KUMAR CHAURASIA
412.	CR. MISC./12629/2021 302,201,34 R.BAIL-1	1 PRAMOD YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
413.	CR. MISC./12630/2021 341,323,324,354(B R.BAIL-1	1 ANANDEV KUMAR MANDAL @ ANANDDEV MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR	NARENDRA KUMAR SINGH
414.	CR. MISC./12631/2021 341,504, R.BAIL-1	1 SAKET KUMAR @ NIPPU SHARMA @ SAKET SHARMA vs THE STATE OF BIHAR	BINOD KUMAR	UMANATH MISHRA
415.	CR. MISC./12637/2021 341,323,494,498(A R.BAIL-1	1 ARUN KUMAR CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
416.	CR. MISC./12640/2021 30(a),38 R.BAIL-1	1 SAMRAT YADAV @ PINTU vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
417.	CR. MISC./12641/2021 395 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	RAJENDRA PRASAD NAT
418.	CR. MISC./12643/2021 302,34 R.BAIL-1	1 SONU RAI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
419.	CR. MISC./12644/2021 30(a) R.BAIL-1	1 PRAMOD MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
420.	CR. MISC./12646/2021 302, R.BAIL-1	1 AVINASH KUMAR @ ABHINASH KUMAR vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	SUCHETA YADAV
421.	CR. MISC./12647/2021 394, R.BAIL-1	1 RAJEEV KUMAR @ BHUTWA vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	MD. MUSHTAQUE ALAM
422.	CR. MISC./12650/2021 143,341,323,324,3 R.BAIL-1	1 VIKASH KUMAR MANGARDAITA @ VIKASH KUMAR MANGARAITA vs THE STATE OF BIHAR	MITHILESH KUMAR	MD. MATLOOB RAB
423.	CR. MISC./12652/2021 392 R.BAIL-1	1 DEEPAK KUMAR @ DEEPAK MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
424.	CR. MISC./12653/2021 341,323,498A,365, R.BAIL-1	1 UMESH RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	PRANAV KUMAR
425.	CR. MISC./12655/2021 304B,34, R.BAIL-1	1 ANITA DEVI vs THE STATE OF BIHAR	ANAND KISHORE CHOUHARY	SHAIENDRA KUMAR SINGH VIJAY KR SINGH NO. 1
426.	CR. MISC./12659/2021 420,467,468,471,3 R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	DR. RATAN KUMAR	SATYENDRA NARAYAN SINGH
427.	CR. MISC./12661/2021 302,120(B) R.BAIL-1	1 ARUN CHAUDHARY vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	RENUKA RATNAKAR
428.	CR. MISC./12663/2021 302,201,34 R.BAIL-1	1 HAPPY @ ROBIN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	TARKESHWAR NATH THAKUR

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429.	CR. MISC./12665/2021 30A R.BAIL-1	1	SANTOSH YADAV vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	SATYADEO SINGH YADAV
430.	CR. MISC./12667/2021 394, R.BAIL-1	1	RAUSHAN SINGH vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	SURENDRA PRASAD SINGH
431.	CR. MISC./12669/2021 307,326,34,341,44 R.BAIL-1	1	RAJA RAI @ RITESH RAI @ RITESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ SURYA NARAYAN YADAV	ABHAY KUMAR ROY
432.	CR. MISC./12672/2021 341,323,324,307,5 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	CHANDRA BHUSHAN PRASAD
433.	CR. MISC./12678/2021 20,22 R.BAIL-1	2	ROHIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
434.	CR. MISC./12679/2021 30A R.BAIL-1	1	KAMLESH YADAV vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	TARKESHWAR NATH THAKUR
435.	CR. MISC./12681/2021 302,201,34 R.BAIL-1	1	NASRIN KHANAM vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G. RAM PRAWESH KUMAR
436.	CR. MISC./12683/2021 447,341,323,324,3 R.BAIL-1	1	MANOJ YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
437.	CR. MISC./12685/2021 506,384,386,387,3 R.BAIL-1	1	VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA	SHANTANU KUMAR
438.	CR. MISC./12686/2021 341,323,504,506,3 R.BAIL-1	1	SURAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH	A.G.
439.	CR. MISC./12689/2021 147,148,149,302,1 R.BAIL-1	1	RAJESH KUMAR SINGH @ RAJESH KUMAR @ BOUDHU SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR	ANIL PRASAD SINGH ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH
440.	CR. MISC./12691/2021 30A R.BAIL-1	1	GOVIND KUMAR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	SANJAY KUMAR
441.	CR. MISC./12693/2021 30A R.BAIL-1	1	SUBHASH KUMAR @ SUBHASH KUMAR PASWAN @ SUBHASH PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MD. FAHIMUDDIN
442.	CR. MISC./12694/2021 376 R.BAIL-1	1	MD. SAHBAZ vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
443.	CR. MISC./12696/2021 341,323,504,506,3 R.BAIL-1	1	GANESH SAH vs THE STATE OF BIHAR	MAHESH PRASAD	UMANATH MISHRA
444.	CR. MISC./12698/2021 251-B-A,26 R.BAIL-1	1	RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
445.	CR. MISC./12699/2021 414 R.BAIL-1	1	MD SHAKIB vs THE STATE OF BIHAR	DHANANJAY PRASAD	A.G.
446.	CR. MISC./12704/2021 392,34 R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
447.	CR. MISC./12705/2021 366A,34, R.BAIL-1	1	AJIT KUMAR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	SURENDRA PRASAD SINGH
448.	CR. MISC./12706/2021 302,201,120B R.BAIL-1	1	SHAIENDRA RAI @ SHAIENDRA KR. vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G. YASHRAJ BARDHAN
449.	CR. MISC./12707/2021 25(1-B)A,26,35 R.BAIL-1	1	RAHUL KUMAR MANDAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
450.	CR. MISC./12708/2021 30A R.BAIL-1	1	MANDEO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	RITA VERMA
451.	CR. MISC./12709/2021 392 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA, NIRAJ KUMAR SINGH	
452.	CR. MISC./12713/2021 498A,304B,34 R.BAIL-1	1	PRAMOD RAM vs THE STATE OF BIHAR	NARENDRA KUMAR DHIRENDRA SINGH RAKESH KUMAR JHA	PRAMOD KUMAR PANDEY
453.	CR. MISC./12714/2021 302,120B, R.BAIL-1	1	INDU DEVI vs THE STATE OF BIHAR	SARVESHWAR TIWARY	MURLI DHAR RAVINDRA KUMAR RAMANUJ
454.	CR. MISC./12716/2021 341,147,148,149,3 R.BAIL-1	1	BABAN SINGH vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	SURESH PRASAD SINGH RAJESH KUMAR SANTOSH KUMAR PANDEY
455.	CR. MISC./12717/2021 147,341,323,307,1 R.BAIL-1	1	PRAMOD MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	PAWAN KUMAR CHAURASIA

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456.	CR. MISC./12718/2021 448,341,323,325,3 R.BAIL-1	1	KRISHNA YADAV vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA	A.G.
457.	CR. MISC./12719/2021 30(a)(c) R.BAIL-1	1	BAJRANGI KORA vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
458.	CR. MISC./12721/2021 363,366 R.BAIL-1	1	KAMLA DEVI vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	NITYANAND
459.	CR. MISC./12722/2021 30A R.BAIL-1	1	KRISHNA KUMAR SHARMA @ KUNDAN KUMAR vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
460.	CR. MISC./12723/2021 363,366(A) R.BAIL-1	1	MD. MAHTAB @ MUHAMMAD MAHTAB @ MD. MEHTAB ALAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
461.	CR. MISC./12724/2021 397, R.BAIL-1	1	ABHISHEK MEHTA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	SHYAM KUMAR SINGH
462.	CR. MISC./12725/2021 regular bail R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
463.	CR. MISC./12729/2021 25(1-b)a,26,35 R.BAIL-1	1	RAMBALAK KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
464.	CR. MISC./12730/2021 8-C,20-B,II,B,29 R.BAIL-1	1	SADDAM HUSSAIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
465.	CR. MISC./12733/2021 302,34 R.BAIL-1	1	NANDLAL DHANGAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	SUNIL KUMAR PANDEY
466.	CR. MISC./12735/2021 302,34 R.BAIL-1	1	SATISH RAI @ CHHTISH RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
467.	CR. MISC./12737/2021 147,148,149,341,3 R.BAIL-1	1	TARABUL ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
468.	CR. MISC./12739/2021 30A R.BAIL-1	1	KRISHNA PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA AWADHENDRA KUMAR SHIV KUMAR PRASAD	SHYAM KUMAR SINGH
469.	CR. MISC./12740/2021 8,20(b)(ii)(B),25 R.BAIL-1	1	SUNIL KUMAR GUPTA @ BABLU SAH @ SUNIL SAH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
470.	CR. MISC./12742/2021 30(a) R.BAIL-1	1	PANKAJ SAH vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
471.	CR. MISC./12748/2021 406,420 R.BAIL-1	1	SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA	A.G.
472.	CR. MISC./12751/2021 147,148,149,302,2 R.BAIL-1	1	BIPIN RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR
473.	CR. MISC./12754/2021 302,394,34, R.BAIL-1	1	KUNAL KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	KUMAR VEERENDRA NARAYAN
474.	CR. MISC./12761/2021 323,304B,498A,504 R.BAIL-1	1	PRATAP KUMAR vs THE STATE OF BIHAR	BINOD KUMAR BIPIN KUMAR	A.G.
475.	CR. MISC./12762/2021 REGULAR BAIL R.BAIL-1	1	LALTU DHARA vs THE STATE OF BIHAR	PARAS NATH	A.G.
476.	CR. MISC./12765/2021 307,506,34 R.BAIL-1	1	SUSHIL KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH	A.G.
477.	CR. MISC./12770/2021 395,412, R.BAIL-1	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
478.	CR. MISC./12771/2021 25(1-b)a,26(ii) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA RAJ KISHOR PRASAD LAL BAHADUR SINGH	A.G.
479.	CR. MISC./12772/2021 302,201,120B,34, R.BAIL-1	1	ANUP KUMAR SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR PRASHANT KUMAR	RAM NARESH RAY
480.	CR. MISC./12774/2021 regular bail R.BAIL-1	1	MANIK CHAND PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
481.	CR. MISC./12775/2021 364,34,120(B0,309 R.BAIL-1	1	BASUDEO MANDAL vs THE STATE OF BIHAR	PRANAV KUMAR RAJNANDAN KUMAR	A.G.



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482.	CR. MISC./12776/2021 392 R.BAIL-1	1 SATENDRA RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
483.	CR. MISC./12779/2021 147,148,149,341,3 R.BAIL-1	1 ARJUN BHUIYAN @ ARUNJAY BHUIYAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
484.	CR. MISC./12780/2021 420,408,409,201,1 R.BAIL-1	1 PAWAN KUMAR SINGH vs THE STATE OF BIHAR	KUMAR SAURAV RAKESH KUMAR ABHIMANYU VATSA SAMEER SAWARN VAIBHAVA VEER SHANKER	A.G.
485.	CR. MISC./12781/2021 366,376,379,34 R.BAIL-1	1 JAGAT DAS @ JAGAT CHANDRA DAS vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
486.	CR. MISC./12785/2021 323,325,341,354A, R.BAIL-1	1 UMESH RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G. KANHAIYA JEE TIWARI
487.	CR. MISC./12788/2021 30(a) R.BAIL-1	1 BHARAT RAM @ VARAT RAM vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
488.	CR. MISC./12789/2021 147,148,149,452,3 R.BAIL-1	1 SHARWAN KUMAR MARIYA @ SHARWAN KUMAR @ SHRAWAN KUMAR MARAIYA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
489.	CR. MISC./12790/2021 376,504,506 R.BAIL-1	1 MD RUHUL @ RAHUL AMIN @ RUHUL vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
490.	CR. MISC./12792/2021 392 R.BAIL-1	1 SONU KUMAR TIWARY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
491.	CR. MISC./12795/2021 363,366A,34, R.BAIL-1	1 VISHNU SINGH @ VISHNU KUMAR SINGH @ VISHNU KANT SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	UDAY CHAND PRASAD
492.	CR. MISC./12796/2021 341,323,325,357,3 R.BAIL-1	1 BIDESHI CHAUDHARY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
493.	CR. MISC./12799/2021 30A R.BAIL-1	1 MANDEO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	SUCHETA YADAV
494.	CR. MISC./12802/2021 399,400,402,414,1 R.BAIL-1	1 PRABHAKAR KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BANKEY BIHARI SINGH	A.G.
495.	CR. MISC./12804/2021 447,307,34 R.BAIL-1	1 ADHIK YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
496.	CR. MISC./12805/2021 363,365,366(A) R.BAIL-1	1 MD. ANJUM @ MD. SOHEB AHMAD vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
497.	CR. MISC./14223/2021 8,20(b)(ii)(c),25 R.BAIL-1	1 SHYAM NARAYAN CHAUDHARY @ SHYAM NARAIN CHAUDHARI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
498.	CR. MISC./14225/2021 493,376,420,406 R.BAIL-1	1 DEVNATH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
499.	CR. MISC./14226/2021 121,379,414,120(B R.BAIL-1	1 MD. LOKMAN @ MD. LUKMAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
500.	CR. MISC./14227/2021 regular bail R.BAIL-1	1 RAM BABU THAKUR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
501.	CR. MISC./14228/2021 302,120B,34 R.BAIL-1	1 SURAJ YADAV vs THE STATE OF BIHAR.	MANOJ KUMAR JHA	A.G. SUMAN KUMAR MISHRA
502.	CR. MISC./14233/2021 341,302,504,34,12 R.BAIL-1	1 DILIP YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
503.	CR. MISC./14238/2021 302,201 R.BAIL-1	1 JAGDISH MALLIK @ BHOLA @ BHULLA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
504.	CR. MISC./14239/2021 302,307,120B,34 R.BAIL-1	1 LALDEV BIND vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	A.G.

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505.	CR. MISC./14241/2021 bail R.BAIL-1	1	SATISH KUMAR @ SATISH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
506.	CR. MISC./14242/2021 272,273 R.BAIL-1	1	MAHADEV VERMAN @ MAHADEV BARMAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
507.	CR. MISC./14244/2021 304B/201 R.BAIL-1	1	ANTU DEVI vs THE STATE OF BIHAR	DEEPAK SAHAY JAMUAR	A.G.
508.	CR. MISC./14245/2021 326,307,504,34,30 R.BAIL-1	1	SHIV SHANKAR CHAUDHARY vs THE STATE OF BIHAR	SANJANA SETU PRATEEK	A.G.
509.	CR. MISC./14246/2021 46,47 of Jail Act R.BAIL-1	1	KESHAV MISHRA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
510.	CR. MISC./14249/2021 30A,32(1),32(3),4 R.BAIL-1	1	DEEPU KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA NEERAD PARASHAR	A.G.
511.	CR. MISC./14252/2021 regular bail R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
512.	CR. MISC./14253/2021 395 R.BAIL-1	1	AWINASH SINGH @ AVINASH SINGH @ AVINAV KUMAR vs THE STATE OF BIHAR	SATYAVRAT VERMA SHASHANK CHANDRA REEMA KUMAR	A.G.
513.	CR. MISC./14255/2021 395 R.BAIL-1	1	UMESH SAHANI vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH	A.G.
514.	CR. MISC./14256/2021 302,34 R.BAIL-1	1	DILIP KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAVINDRA KUMAR RAMANUJ
515.	CR. MISC./14257/2021 461,379 R.BAIL-1	1	ANIL PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
516.	CR. MISC./14262/2021 394,302, R.BAIL-1	1	SHIVAM KUMAR SINGH @ SHIVAM KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. ALOK KUMAR ALOK SANTOSH KUMAR
517.	CR. MISC./14264/2021 409,420,467,468,4 R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
518.	CR. MISC./14265/2021 394,120B R.BAIL-1	1	AMIT DUBEY @ ARNAV ANAND vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
519.	CR. MISC./14268/2021 302,120B,34 R.BAIL-1	1	MUNNA YADAV vs THE STATE OF BIHAR	RANA VIKRAM SINGH RASIKA PRITI	A.G. RANJEET KUMAR PANDEY
520.	CR. MISC./14272/2021 399,402 R.BAIL-1	1	GANESH TANTI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
521.	CR. MISC./14277/2021 272,273,120B R.BAIL-1	1	VIJAY KUMAR RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
522.	CR. MISC./14278/2021 395 R.BAIL-1	1	ABHISHEK KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
523.	CR. MISC./14282/2021 364,120B,34, R.BAIL-1	1	NIWAS YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
524.	CR. MISC./14283/2021 25(1-B),26,35 R.BAIL-1	1	MD. MANIR @ TOPIYA @ MUNIB @ MONIB ANSARI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
525.	CR. MISC./14285/2021 30A R.BAIL-1	1	PANKAJ KUMAR GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	A.G.
526.	CR. MISC./14286/2021 302/34 R.BAIL-1	1	NAVIN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	A.G.
527.	CR. MISC./14288/2021 409,420,120B R.BAIL-1	1	SHASHI KANT TIWARI @ SHASHIKANT TIWARY vs THE STATE OF BIHAR	SANJEEV KUMAR MANINDRA NATH TIWARI	A.G. AJAY KUMAR PANDEY
528.	CR. MISC./14290/2021 30A R.BAIL-1	1	SANJAY NAYAK vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
529.	CR. MISC./14295/2021 302/34 R.BAIL-1	1	MD. SAFRUDDIN @ SARFUDDIN @ SAFARUDDIN vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
530.	CR. MISC./14297/2021 379,414,411 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
531.	CR. MISC./14298/2021 399,402,414 R.BAIL-1	1	OM SURYAKANT @ COLLECTOR vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.

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532.	CR. MISC./14300/2021 30A R.BAIL-1	1 SUJIT KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR MUNNI KUMAR MOON MITHILESH KR. ARYA	A.G.
533.	CR. MISC./14303/2021 30(a),38(i) R.BAIL-1	1 KARELAL MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
534.	CR. MISC./14304/2021 147,148,149,341,3 R.BAIL-1	1 MOHAMMED NASEEM AKHTAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI KALYANI SINGH	A.G.
535.	CR. MISC./14305/2021 341,323,325,307,3 R.BAIL-1	1 SATENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. ROHIT KUMAR SHARMA
536.	CR. MISC./14306/2021 420,467,468,471,3 R.BAIL-1	1 RUDAL GIRI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
537.	CR. MISC./14308/2021 30A,57B R.BAIL-1	1 RAUSHAN KUMAR GUPTA @ ROSHAN KUMAR GUPTA vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
538.	CR. MISC./14310/2021 395 R.BAIL-1	1 VISHWANATH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
539.	CR. MISC./14311/2021 30(a),56(b) R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
540.	CR. MISC./14312/2021 413,414,34 R.BAIL-1	1 CHANDAN RAI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
541.	CR. MISC./14313/2021 366A,506,34, R.BAIL-1	1 SIMA KUMARI vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH JAI PRAKASH SINGH	A.G.
542.	CR. MISC./14314/2021 307,324,34 R.BAIL-1	1 GAJENDRA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
543.	CR. MISC./14316/2021 307,326,324,34 R.BAIL-1	1 MD. RAUF vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
544.	CR. MISC./14320/2021 30A R.BAIL-1	1 SHAKTI KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	A.G.
545.	CR. MISC./14323/2021 272,273 R.BAIL-1	1 BIPIN SAH vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA VIJAY KUMAR	A.G.
546.	CR. MISC./14324/2021 304B,201,34 R.BAIL-1	1 SANJEEV KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
547.	CR. MISC./14326/2021 353,307,386,504,3 R.BAIL-1	1 BOUDHU YADAV vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
548.	CR. MISC./14332/2021 302,34 R.BAIL-1	1 PREM YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
549.	CR. MISC./14335/2021 147,148,149,341,3 R.BAIL-1	1 PRABHAWATI DEVI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. RAJESH KUMAR MISHRA
550.	CR. MISC./14338/2021 25(1-b)a,25(1-aa) R.BAIL-1	1 PRADEEP RAVIDAS @ PRADEEP RABIDAS vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH NACHIKETA JHA	A.G.
551.	CR. MISC./14339/2021 30A R.BAIL-1	1 MUKESH RAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
552.	CR. MISC./14340/2021 395/397 R.BAIL-1	1 SAGAR KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
553.	CR. MISC./14344/2021 341,302,304B,201, R.BAIL-1	1 SAROJA DEVI @ SAROJINI DEVI vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G.
554.	CR. MISC./14347/2021 363,366A,34 R.BAIL-1	1 BULLET KUMAR @ BULLAT KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G. ASHOK KUMAR VARMA
555.	CR. MISC./14348/2021 30(a),37(c) R.BAIL-1	1 SATTO SAHNI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR 2	A.G.
556.	CR. MISC./14349/2021 379 R.BAIL-1	1 SANDIP KUMAR vs THE STATE OF BIHAR	ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR	A.G.
557.	CR. MISC./14352/2021 30A R.BAIL-1	1 SUDHIR KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
558.	CR. MISC./14354/2021 399,402 R.BAIL-1	1 BIPIN YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.

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559.	CR. MISC./14356/2021 341,323,385,386,5 R.BAIL-1	1 PAWAN MANDAL vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
560.	CR. MISC./14358/2021 392 R.BAIL-1	1 SONU YADAV vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
561.	CR. MISC./14359/2021 394 R.BAIL-1	1 PRINCE SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
562.	CR. MISC./14361/2021 419,467,468,471 R.BAIL-1	1 AMIT KUMAR @ JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
563.	CR. MISC./14362/2021 272,273,420,120B, R.BAIL-1	1 MULENDRA KUMAR SINGH @ MUNINDRA KUMAR SINGH @ MILINDRA KUMAR SINGH vs THE STATE OF BIHAR	RINA SINHA	A.G.
564.	CR. MISC./14363/2021 302,34 R.BAIL-1	1 RAJNISH CHOUDHARY @ RAJNISH KUMAR CHOUDHARY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
565.	CR. MISC./14364/2021 370,374 R.BAIL-1	1 PAPPU MUKHIYA vs THE STATE OF BIHAR	ARVIND KUMAR AJAY NANDAN SAHAY	A.G.
566.	CR. MISC./14367/2021 392 R.BAIL-1	1 AMARJEET PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
567.	CR. MISC./14369/2021 30A R.BAIL-1	1 JITU KUMAR @ JITENDRA YADAV @ JITU vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	A.G.
568.	CR. MISC./14371/2021 272,273,414 R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
569.	CR. MISC./14372/2021 147,148,149,447,4 R.BAIL-1	1 TEJAN MANJHI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	A.G.
570.	CR. MISC./14374/2021 regular bail R.BAIL-1	1 SRI NIWASH CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
571.	CR. MISC./14375/2021 394, R.BAIL-1	1 MANU RAJ @ MANNU KUMAR @ MAHAKAL vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR AKSHAY ASHISH	A.G.
572.	CR. MISC./14377/2021 341,324,307,302,1 R.BAIL-1	1 AMIR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
573.	CR. MISC./14378/2021 394 R.BAIL-1	1 ABHISHEK KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
574.	CR. MISC./14379/2021 395 R.BAIL-1	1 RUPESH KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
575.	CR. MISC./14381/2021 302,120B,34, R.BAIL-1	1 HEMANT RAI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH	A.G.
576.	CR. MISC./14383/2021 341,323,448,498(A R.BAIL-1	1 ANIL KUMAR YADAV @ ANIL YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
577.	CR. MISC./14384/2021 Regular bail R.BAIL-1	1 GAUTAM KUMAR @ GAUTAM SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
578.	CR. MISC./14386/2021 30A R.BAIL-1	1 AMIT KUMAR BARMAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
579.	CR. MISC./14387/2021 30(a),45 R.BAIL-1	1 LALU KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
580.	CR. MISC./14388/2021 petitioner is in R.BAIL-1	1 SATISH SHARMA vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
581.	CR. MISC./14392/2021 379,411 R.BAIL-1	1 DHEERAJ PANDEY vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
582.	CR. MISC./14394/2021 regular bail R.BAIL-1	1 PRABHAT KUMAR @ PAWAN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR	A.G.
583.	CR. MISC./14395/2021 420,376,506,354(C R.BAIL-1	1 DEEPAK KUMAR JHA vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G. ADITYA NATH JHA
584.	CR. MISC./14397/2021 false implication R.BAIL-1	1 ANIL SAHANI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.

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585.	CR. MISC./14399/2021 188,379 R.BAIL-1	1 KUNDAN MISHRA @ KUNDAN KUMAR MISHRA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
586.	CR. MISC./14400/2021 392 R.BAIL-1	1 GULSHAN KUMAR vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
587.	CR. MISC./14401/2021 302,201,34 R.BAIL-1	1 BIRENDRA RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
588.	CR. MISC./14403/2021 7 R.BAIL-1	1 SIKANDAR SAHANI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
589.	CR. MISC./14405/2021 25(1-B)A,26,27,35 R.BAIL-1	1 SHAMBHU SHARMA vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	A.G.
590.	CR. MISC./14407/2021 30(a) R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
591.	CR. MISC./14408/2021 414 R.BAIL-1	1 MD. UJALE vs THE STATE OF BIHAR	SHYAM KISHOR DAS	BINOD KUMAR
592.	CR. MISC./14410/2021 392 R.BAIL-1	1 MAKSUDAN SAHNI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
593.	CR. MISC./14413/2021 7 R.BAIL-1	1 ARUN KUMAR PANDEY vs THE UNION OF INDIA THROUGH C.B.I.	DIGVIJAY KUMAR OJHA ASHOK KUMAR MISHRA	BIPIN KUMAR SINHA
594.	CR. MISC./14414/2021 394 R.BAIL-1	1 AWADHESH KUMAR @ KARORI @ KRORI @ AWDESH KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
595.	CR. MISC./14415/2021 341,323,307,325,3 R.BAIL-1	1 NIRAJ SINGH vs THE STATE OF BIHAR	CHANDRA SEN PRASAD SINGH	A.G. RAVI SHANKER PANKAJ
596.	CR. MISC./14416/2021 302,120B R.BAIL-1	1 DHIRAJ KUMAR @ DHEERAJ vs THE STATE OF BIHAR	RAJ DULAR SAH	ARBIND KUMAR PANDEY
597.	CR. MISC./15903/2021 30A R.BAIL-1	1 SARVESH KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
598.	CR. MISC./15904/2021 395 R.BAIL-1	1 RAHUL SONI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
599.	CR. MISC./15907/2021 272,273 R.BAIL-1	1 SUJIT KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
600.	CR. MISC./15909/2021 379,411,34 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.
601.	CR. MISC./15914/2021 30(a) R.BAIL-1	1 BINOD PRASAD vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
602.	CR. MISC./15915/2021 121,120B,34 R.BAIL-1	1 MONU KUMAR SAW vs THE STATE OF BIHAR	NARSINGH TANTI	A.G.
603.	CR. MISC./15917/2021 30A R.BAIL-1	1 UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
604.	CR. MISC./15918/2021 341,323,504,506,3 R.BAIL-1	1 AJIT KUMAR @ AJIT KUMAR SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	A.G.
605.	CR. MISC./15922/2021 457,380 R.BAIL-1	1 MD IRSHAD @MD CHAND vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
606.	CR. MISC./15924/2021 272,273,290,34 R.BAIL-1	1 BALIRAM SINGH vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
607.	CR. MISC./15925/2021 25(1-B)A,26,35, R.BAIL-1	1 GOLDEN @ JUBAIR ANSARI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
608.	CR. MISC./15928/2021 30(a) R.BAIL-1	1 SANJEET SINGH vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G.
609.	CR. MISC./15929/2021 363,366,34 R.BAIL-1	1 BIKKY RAY vs THE STATE OF BIHAR	AJAY KUMAR	A.G.

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610.	CR. MISC./15930/2021 272,273 R.BAIL-1	1	RAJ KUMAR MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR MARUTI KUMARI BIRENDRA KUMAR	A.G.
611.	CR. MISC./15931/2021 25-1-B-A,26,35 R.BAIL-1	1	RAVI YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
612.	CR. MISC./15934/2021 147,148,149,341,3 R.BAIL-1	1	NARESH YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
613.	CR. MISC./15939/2021 384,420,467,468,4 R.BAIL-1	1	BAIJU KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
614.	CR. MISC./15946/2021 regular bail R.BAIL-1	1	SANJOGIA DEVI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
615.	CR. MISC./15950/2021 302,34 R.BAIL-1	1	SURYAMANI YADAV @ SURYAMANI KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
616.	CR. MISC./15956/2021 342,386,448,506,3 R.BAIL-1	1	RAM VILAS SINGH @ RAM BILASH SINGH vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
617.	CR. MISC./15959/2021 392 R.BAIL-1	1	MUKHTAR ANSARI @ MURTUZA ANSARI @ MURTAJA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
618.	CR. MISC./15961/2021 341,342,323,354,4 R.BAIL-1	1	RAM DULARI DEVI vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	A.G.
619.	CR. MISC./15962/2021 395,397 R.BAIL-1	1	RAUSHAN KUMAR @ LADDU vs THE STATE OF BIHAR	PARAS NATH	A.G.
620.	CR. MISC./15963/2021 147,148,149,323,3 R.BAIL-1	1	RAVI RANJAN TIWARI @ BITTU vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
621.	CR. MISC./15964/2021 r.bail R.BAIL-1	1	JAGDISH KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
622.	CR. MISC./15968/2021 414 R.BAIL-1	1	BITTU CHAUDHARY vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G.
623.	CR. MISC./15969/2021 302,201,34 R.BAIL-1	1	MD. KUMAR KHAN vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
624.	CR. MISC./15975/2021 364,120B,302,201, R.BAIL-1	1	VINAY KUMAR SINGH vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
625.	CR. MISC./15979/2021 467,468,420,272,2 R.BAIL-1	1	CHUNCHUN @ RAM PRAVESH MISHRA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
626.	CR. MISC./15980/2021 366A,34 R.BAIL-1	1	SULEKHA DEVI vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G.
627.	CR. MISC./15981/2021 147,148,149,323,3 R.BAIL-1	1	SANJEEVAN JEE @ BHUPENDRA BAITHA vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
628.	CR. MISC./15983/2021 272,273,467,468,4 R.BAIL-1	1	KRIPAL SINGH vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
629.	CR. MISC./15984/2021 354, R.BAIL-1	1	MD. MAJID @ MD. MAJEED @ MD. MOJID vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
630.	CR. MISC./15986/2021 302,120(B) R.BAIL-1	1	VARUN PASWAN vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
631.	CR. MISC./15988/2021 376 R.BAIL-1	1	DILIP PASWAN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
632.	CR. MISC./15989/2021 304(B),201,34 R.BAIL-1	1	DHANESH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR LABH	A.G.
633.	CR. MISC./15990/2021 323,341,342,354,3 R.BAIL-1	1	VICKY PASWAN @ VICKY KUMAR PASWAN vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
634.	CR. MISC./15993/2021 147,148,149,341,3 R.BAIL-1	1	GENA DEVI @ GENI KUMARI vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
635.	CR. MISC./15997/2021 376,120B R.BAIL-1	1	CHAMAN vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G.
636.	CR. MISC./15998/2021 302,201,34, R.BAIL-1	1	KANHAI KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
637.	CR. MISC./15999/2021 439,440 R.BAIL-1	1	ANIL GOSWAMI @ ANIL KUMAR GOSWAMI vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
638.	CR. MISC./16001/2021 341,323,504,34, R.BAIL-1	1	CHOTE KUMAR @ CHOTU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.

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639.	CR. MISC./16003/2021 272,273,34 R.BAIL-1	1	BADRI MAHTO vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
640.	CR. MISC./16004/2021 false implication R.BAIL-1	1	BIJENDRA KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
641.	CR. MISC./16006/2021 302,34 R.BAIL-1	1	RAJESH PRASAD SONI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
642.	CR. MISC./16007/2021 420,467,468,471,3 R.BAIL-1	1	CHANDAN GIRI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
643.	CR. MISC./16013/2021 302,34 R.BAIL-1	1	MD KALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
644.	CR. MISC./16016/2021 25(1-AA),25(1-B)A R.BAIL-1	1	LAXMAN RAM vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
645.	CR. MISC./16018/2021 30(a),36 R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
646.	CR. MISC./16019/2021 439 and 440 R.BAIL-1	1	RAJESH HANSDA @ RAJESH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
647.	CR. MISC./16021/2021 25(1-AA),26(i)(ii) R.BAIL-1	1	BUCHUKI SINGH @ BUCHHI SINGH vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
648.	CR. MISC./16026/2021 413,414,467,468,4 R.BAIL-1	1	RAJDEO MAHTO vs THE STATE OF BIHAR	AMIR ALAM	A.G.
649.	CR. MISC./16029/2021 399,400,402,411 R.BAIL-1	1	BHOLA KUMAR GOND vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
650.	CR. MISC./16030/2021 Regular bail R.BAIL-1	1	IMTEYAZ ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
651.	CR. MISC./16031/2021 30(a) R.BAIL-1	1	BARUN CHOUDHARY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
652.	CR. MISC./16033/2021 366,34, R.BAIL-1	1	MAHESH BIND vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	ARBIND KUMAR PANDEY (APP.84)
653.	CR. MISC./16034/2021 30(a),56(d) R.BAIL-1	1	PRAMOD KAPRI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
654.	CR. MISC./16035/2021 307,302,323,337,3 R.BAIL-1	1	KULANAND CHAUDHARY vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G. RAM BALI JHA
655.	CR. MISC./16037/2021 4,5,6, R.BAIL-1	1	RAJESH KISHORE GUPTA vs THE STATE OF BIHAR	SATRUDHAN KUMAR	A.G.
656.	CR. MISC./16038/2021 20(b)(ii)(c),21(c) R.BAIL-1	1	AMAR NATH YADAV vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR ARYA ACHINT DHANESHWAR VASHIST	A.G.
657.	CR. MISC./16040/2021 20,25,29 R.BAIL-1	1	DHARMESH JHA vs THE UNION OF INDIA	BRIJ BIHARI TIWARY MANOJ KUMAR	K.N.SINGH A.D.S.G.
658.	CR. MISC./16042/2021 302,34,120B R.BAIL-1	1	SINTU MAHTO @ CHANDAN KUMAR @ PADARHI vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
659.	CR. MISC./16044/2021 379,461 R.BAIL-1	1	SAFIKUL @ SAFIK vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
660.	CR. MISC./16045/2021 414, R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR SHASHANK SHEKHAR	A.G.
661.	CR. MISC./16049/2021 147,341,323,324,3 R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	NAJEEB AHMAD WASI AHMAD KHAN	A.G.
662.	CR. MISC./16056/2021 342,120(B),366(A) R.BAIL-1	1	SHIVPUJAN KUMAR @ SHEOPUJAN KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
663.	CR. MISC./16057/2021 25(1-B)A,26,35 R.BAIL-1	1	GANDHI KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
664.	CR. MISC./16058/2021 392 R.BAIL-1	1	MOHAN CHAUHAN @ MAN MOHAN CHAUHAN vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G.
665.	CR. MISC./16059/2021 302,34 R.BAIL-1	1	ADITYA KUMAR @ ADITYA DEV vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
666.	CR. MISC./16063/2021 30(a) R.BAIL-1	1	RAVI KUMAR TURI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.

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667.	CR. MISC./16068/2021 30(a) R.BAIL-1	1	SUNIL CHAUHAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
668.	CR. MISC./16071/2021 30A R.BAIL-1	1	ARJUN KUMAR CHAUHAN @ ARJUN KUMAR CHAUDHARY vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
669.	CR. MISC./16074/2021 302,34,201 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
670.	CR. MISC./16078/2021 30(a) R.BAIL-1	1	SHARVAN DAS vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
671.	CR. MISC./16079/2021 25(1-B)a,26,35 R.BAIL-1	1	MD. AZAZ @ MD. ILLIYASH vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
672.	CR. MISC./16082/2021 394 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	RAJENDRA NATH SINHA A.G. BALAJEET KUMAR	
673.	CR. MISC./16083/2021 401,414 R.BAIL-1	1	DIPU CHAUDHARY @ DIPU KUMAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	LAKSHMI KANT SHARMA
674.	CR. MISC./16086/2021 272,273 R.BAIL-1	1	RAVINDRA SAHNI vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
675.	CR. MISC./16087/2021 30A R.BAIL-1	1	ISMAIL @ MD. ISMAIL vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SWATI KUMARI SADHNA SUMAN	A.G.
676.	CR. MISC./16088/2021 petitioners are i R.BAIL-1	1	RAJIV RAI vs THE STATE OF BIHAR	NITYANAND	A.G.
677.	CR. MISC./16089/2021 498(A),304(B),506 R.BAIL-1	1	KAMLESH MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
678.	CR. MISC./16092/2021 30A R.BAIL-1	1	RANDHIR SINGH vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
679.	CR. MISC./16094/2021 342,323,376,506 R.BAIL-1	1	SUJEET KUMAR @ SURJEET KUMAR vs THE STATE OF BIHAR	KRISHNA CHANDRA AVINASH KUMAR	A.G.
680.	CR. MISC./16095/2021 30,A,36 R.BAIL-1	1	RAHUL KUMAR @ RAHUL KUMAR YADAV vs THE STATE OF BIHAR	KUMARI RITAMBHARA	A.G.
681.	CR. MISC./16098/2021 447,302,34 R.BAIL-1	1	DHANANJAY SINGH vs THE STATE OF BIHAR	SUMAN KUMAR	A.G.
682.	CR. MISC./16100/2021 272,273 R.BAIL-1	1	MD ARMAN vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
683.	CR. MISC./16101/2021 376,34 R.BAIL-1	1	MD. SABIR vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
684.	CR. MISC./16104/2021 302 R.BAIL-1	1	ALAGU YADAV @ ALGU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
685.	CR. MISC./16106/2021 414,34 R.BAIL-1	1	JITENDRA SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
686.	CR. MISC./16108/2021 302,201,34 R.BAIL-1	1	VIKASH SAH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
687.	CR. MISC./16109/2021 25-1-B-A,26 R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
688.	CR. MISC./16110/2021 304(B),34 R.BAIL-1	1	VIKRAM SAO vs THE STATE OF BIHAR	INDRAJESH KUMAR KUMAR NIKHIL RAJEN SAHAY	A.G.
689.	CR. MISC./16114/2021 47A R.BAIL-1	1	DURO SAHANI @ DURO SAHNI vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
690.	CR. MISC./16115/2021 353,384,504,506, R.BAIL-1	1	TABREJ ALAM vs THE STATE OF BIHAR	ZEYAUH HODA	A.G.
691.	CR. MISC./16116/2021 395,397,412,413,1 R.BAIL-1	1	RUPESH VISHWAKARMA @ PANKAJ vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
692.	CR. MISC./16119/2021 414,272,273,34 R.BAIL-1	1	SHYAM PATEL @ SHYAM BABU @ SHYAM BABU KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR RANJEET KUMAR RANJEETA SINGH	A.G.
693.	CR. MISC./16120/2021 30A,41-I R.BAIL-1	1	RAJIV RAI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
694.	CR. MISC./16121/2021 412,413,414, R.BAIL-1	1	BANTI @ SHIVSHANKAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.



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695.	CR. MISC./16125/2021 304(B),34 R.BAIL-1	1	SITA RAM MAHTO vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
696.	CR. MISC./16126/2021 412, R.BAIL-1	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
697.	CR. MISC./17616/2021 30A,32(2) R.BAIL-1	1	SUMAN SAH @ SUMAN KUMAR vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	ASHOK KUMAR SINGH
698.	CR. MISC./17620/2021 30A R.BAIL-1	1	LALU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
699.	CR. MISC./17621/2021 395,397 R.BAIL-1	1	BOTAL MAHTO @ SINKU @ SHASHI KUMAR KUSHWAHA vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
700.	CR. MISC./17624/2021 364,365 R.BAIL-1	1	SUSHIL MOCHI @ SUSHIL RAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. ASHISH KUMAR TARKESHWAR PD. VERMA
701.	CR. MISC./17625/2021 341,342,323, R.BAIL-1	1	SHAILESH KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA KUMAR AJIT LAL DHIRENDRA KUMAR SINGH	MUKESH KUMAR SINGH
702.	CR. MISC./17628/2021 385,387, R.BAIL-1	1	SHIVAM KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY MRITUNJAY KUMAR SINGH TARKESHWAR NATH THAKUR	ANANT KUMAR 1
703.	CR. MISC./17630/2021 30A R.BAIL-1	1	KUMOD RAM vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
704.	CR. MISC./17631/2021 366(A),34 R.BAIL-1	1	SURAJ BHAGAT vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
705.	CR. MISC./17632/2021 304B,120B,201, R.BAIL-1	1	SHANTI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	ASHOK KUMAR SINGH
706.	CR. MISC./17634/2021 414,34 R.BAIL-1	1	RAHUL KUMAR PANDIT vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
707.	CR. MISC./17637/2021 30A R.BAIL-1	1	CHHOTU SINGH @ VIVEKANAND KUMAR @ VIVEKANAND vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
708.	CR. MISC./17639/2021 414 R.BAIL-1	1	MUNNA QURAISHI@GOBAR vs THE STATE OF BIHAR	SANJAY KUMAR NAGMA SHAMIM IMRAN	A.G.
709.	CR. MISC./17641/2021 413,414 R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
710.	CR. MISC./17642/2021 147,148,149,332,3 R.BAIL-1	1	JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
711.	CR. MISC./17646/2021 394,414 R.BAIL-1	1	MD. SAIYUB KHALIFA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
712.	CR. MISC./17647/2021 30A R.BAIL-1	1	SANJAY CHOUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
713.	CR. MISC./17648/2021 341,323,308,504,3 R.BAIL-1	1	DILIP DAS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. NIKHILESH KUMAR BINOD KUMAR SINHA
714.	CR. MISC./17650/2021 414 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
715.	CR. MISC./17651/2021 30A,C R.BAIL-1	1	JAGDISH KORA vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
716.	CR. MISC./17652/2021 30A R.BAIL-1	1	SAURAV SAH @ SANJU vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
717.	CR. MISC./17653/2021 414, R.BAIL-1	1	PRABHU BAITHA vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	RAJEEV NAYAN(APP.231)
718.	CR. MISC./17655/2021 365,34 R.BAIL-1	1	INDRAJEET KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA SHANKAR PRASAD ROY	A.G. MANOJ KUMAR UPADHYAY

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719.	CR. MISC./17660/2021 7A R.BAIL-1	1 SHAKIL AHMED vs THE STATE OF BIHAR THROUGH VIGILANCE	MANINDRA KISHORE SINGH SANJAY MANDAL SIYARAM PANDEY	ARVIND KUMAR
720.	CR. MISC./17662/2021 25(1)(A),(1-A),(1 R.BAIL-1	1 TUFANI GUPTA @ TUFANI KUMAR GUPTA vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ASHOK KUMAR
721.	CR. MISC./17663/2021 30A R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	ADITYA NARAYAN SINGH.1
722.	CR. MISC./17666/2021 regular bail R.BAIL-1	1 SHIV SHANKAR YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
723.	CR. MISC./17669/2021 304(B),34 R.BAIL-1	1 UPENDER YADAV vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G.
724.	CR. MISC./17670/2021 30,30A R.BAIL-1	1 ANIRUDH YADAV @ ANRUDH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
725.	CR. MISC./17671/2021 302,341,34 R.BAIL-1	1 SATENDRA RAI @ SATYENDRA RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G.
726.	CR. MISC./17672/2021 392, R.BAIL-1	1 BIKASH YADAV @ VIKES YADAV @ BIKAS YADAV vs THE STATE OF BIHAR	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	MD. ANBZARUL HAQUE SAHARA
727.	CR. MISC./17673/2021 363,365,302,201 R.BAIL-1	1 PUNDEO RAI vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR CHHATESHWARI KUMARI	A.G.
728.	CR. MISC./17678/2021 30A R.BAIL-1	1 BAMBAM THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
729.	CR. MISC./17681/2021 394 R.BAIL-1	1 VICKY KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK CHANDRA RITWAJ RAMAN	A.G.
730.	CR. MISC./17682/2021 304B,201,34 R.BAIL-1	1 AMERIKA DEVI @ RINKU DEVI vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
731.	CR. MISC./17687/2021 304B,120B,201 R.BAIL-1	1 AJAY PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
732.	CR. MISC./17691/2021 30A R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
733.	CR. MISC./17695/2021 8,21(B),27A R.BAIL-1	1 MARACHHU RAM vs THE STATE OF BIHAR	ACHHAIBAR SINGH SHAMBHU SHARAN	MUKESH KUMAR SINGH
734.	CR. MISC./17699/2021 147,148,149,341,3 R.BAIL-1	1 ABHIMANYOU SINGH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
735.	CR. MISC./17702/2021 25(1-B)A,26 R.BAIL-1	1 AKHILESH PASWAN vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	RAJEEV NAYAN (APP.231)
736.	CR. MISC./17704/2021 356,379,34 R.BAIL-1	1 SHATRUDHAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
737.	CR. MISC./17706/2021 20,22 R.BAIL-1	1 RANJIT KUMAR @ LOHA SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA BISHWAJIT GANGLY SANTOSH KUMAR	A.G.
738.	CR. MISC./17707/2021 272,273,34, R.BAIL-1	1 JITENDRA MAHTO @ LANGRA vs THE STATE OF BIHAR	MUKESH KUMAR JHA	SANJAY KUMAR PANDEY
739.	CR. MISC./17709/2021 399,402, R.BAIL-1	1 JITENDRA YADAV vs THE STATE OF BIHAR	MD. SHAKIR AHMAD RAJESH KUMAR BANDANA SINHA GAJENDRA KUMAR	AWADHESH KUMAR SINGH
740.	CR. MISC./17714/2021 399,402,412 R.BAIL-1	1 SOHRAM NUT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
741.	CR. MISC./17715/2021 302,201,120B,34, R.BAIL-1	1 BRAJESH KUMAR SINGH vs THE STATE OF BIHAR	PRASHANT KUMAR MITHILESH KUMAR	ASHOK KUMAR SINGH
742.	CR. MISC./17717/2021 461,379 R.BAIL-1	1 MD.SUJIT KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
743.	CR. MISC./17719/2021 30A R.BAIL-1	1 MANOJ SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.

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744.	CR. MISC./17721/2021 30A R.BAIL-1	1 ISHTIYAK vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
745.	CR. MISC./17722/2021 302,387,120B34 R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN KUMAR GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
746.	CR. MISC./17723/2021 302,201,34, R.BAIL-1	1 PRAMOD CHAUDHARY vs THE STATE OF BIHAR	UMESH KUMAR	MD. ANBZARUL HAQUE SAHARA
747.	CR. MISC./17726/2021 313,120B,323,504, R.BAIL-1	1 VIVEK KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	MUKESH KUMAR SINGH SURESH PRASAD SHARMA
748.	CR. MISC./17727/2021 341,323,307,385,4 R.BAIL-1	1 JITENDRA YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ	AWADHESH KUMAR SINGH
749.	CR. MISC./17728/2021 302,34 R.BAIL-1	1 MAHAVIR RAI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
750.	CR. MISC./17729/2021 399,402,408,414,4 R.BAIL-1	1 JITENDRA KUMAR @ JITENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G.
751.	CR. MISC./17730/2021 302,120B,34, R.BAIL-1	1 JANARDHAN PATEL @ JANARDAN PATEL vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	RABINDRA KUMAR
752.	CR. MISC./17734/2021 30A R.BAIL-1	1 RAJU RAI vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G.
753.	CR. MISC./17736/2021 30A R.BAIL-1	1 NITISH THAKUR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	MADAN KUMAR
754.	CR. MISC./17737/2021 30A R.BAIL-1	1 HARENDRA KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR JAWED GAFFAR KHAN	KUMAR RANJIT RANJAN
755.	CR. MISC./17740/2021 420,379, R.BAIL-1	1 RAJANI KUMARI vs THE STATE OF BIHAR	RAJ DULAR SAH	PRANAV KUMAR
756.	CR. MISC./17741/2021 20, R.BAIL-1	1 SUNIL KUMAR @ SUNIL RAVIDAS vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	ASHOK KUMAR
757.	CR. MISC./17743/2021 304B R.BAIL-1	1 SARWANAND KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
758.	CR. MISC./17744/2021 326,307,34 R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN PASI@BOSE vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
759.	CR. MISC./17746/2021 8(C),21(B),29 R.BAIL-1	1 SUBHASHIS @ SUBHAISH vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH RANJAN KUMAR ABHISHEK KUMAR	A.G.
760.	CR. MISC./17748/2021 25(1-B)A,26,35 R.BAIL-1	1 NAGESHWAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
761.	CR. MISC./17755/2021 147,148,149,323,3 R.BAIL-1	1 AMRENDRA MANDAL @ AMRENDRA KUMAR MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
762.	CR. MISC./17759/2021 414,34 R.BAIL-1	1 MANTU SAHNI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
763.	CR. MISC./17762/2021 302,34 R.BAIL-1	1 LALBABU SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
764.	CR. MISC./17764/2021 366A,34 R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
765.	CR. MISC./17768/2021 20,22 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANIL KUMAR SHARMA	A.G.
766.	CR. MISC./17769/2021 272,273 R.BAIL-1	1 MUKESH SAH vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
767.	CR. MISC./17770/2021 302,34 R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	A.G.
768.	CR. MISC./17771/2021 232,233,353,307,3 R.BAIL-1	1 SHAMBHU SADA vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN SWATI KUMARI	A.G.
769.	CR. MISC./17774/2021 399,402 R.BAIL-1	1 SATISH KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY PRIYAJEET PANDEY RAJESH KUMAR SINHA	A.G.
770.	CR. MISC./17780/2021 30A,41(I)(II) R.BAIL-1	1 ADARSH RAJ vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.

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771.	CR. MISC./17786/2021 302/34 R.BAIL-1	1 HANSLAL SINGH @ NITISH vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	A.G.
772.	CR. MISC./17789/2021 414,413 R.BAIL-1	1 VIKRAM KUMAR SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
773.	CR. MISC./17790/2021 364,34 R.BAIL-1	1 GAURAV KUMAR @ GAURAV YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
774.	CR. MISC./17791/2021 121,121A,120B R.BAIL-1	1 DIKALU RAI @ DAKLU RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
775.	CR. MISC./17793/2021 30(a)(d) R.BAIL-1	1 OM PRAKASH KUMR @ OM PRAKASH KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
776.	CR. MISC./17795/2021 regular bail R.BAIL-1	1 BHOLA RAI @ BHOLA KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
777.	CR. MISC./17796/2021 188,120B R.BAIL-1	1 SHIV KUSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANTOSH KUMAR	A.G.
778.	CR. MISC./17804/2021 347,420,406,409,1 R.BAIL-1	1 RAJA RAM KAMAT vs THE STATE OF BIHAR	VAISHNAVI SINGH BABITA KUMARI	A.G.
779.	CR. MISC./17809/2021 302,201,34 R.BAIL-1	1 SHEOBRAT MANJHI vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G.
780.	CR. MISC./17812/2021 302,307,324,323,3 R.BAIL-1	1 KIRAN DEVI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
781.	CR. MISC./17814/2021 120B,341,379,498A R.BAIL-1	1 SUNIL KUMAR MANJHI vs THE STATE OF BIHAR	SHRINATH MANJHI RAJESH ROY	A.G.
782.	CR. MISC./17815/2021 395,397,412 R.BAIL-1	1 BITTU KUMAR @ BITHLA @ BITALA vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
783.	CR. MISC./17816/2021 395 R.BAIL-1	1 JABUL @ MD. JABUL @ JABUL ALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
784.	CR. MISC./17817/2021 302,34, R.BAIL-1	1 BARUNJAY THAKUR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
785.	CR. MISC./17820/2021 366A,376D,34 R.BAIL-1	1 GURIYA KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
786.	CR. MISC./17822/2021 272,273, R.BAIL-1	1 MUKESH RAI vs THE STATE OF BIHAR	SANJEET KUMAR PREETY KUNWAR	A.G.
787.	CR. MISC./17823/2021 341,323,504,354,3 R.BAIL-1	1 BADAL KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
788.	CR. MISC./17825/2021 364,302,201,34 R.BAIL-1	1 SANJAY SAHNI vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
789.	CR. MISC./17826/2021 30A R.BAIL-1	1 MUKESH SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
790.	CR. MISC./17828/2021 341,323,324,325,3 R.BAIL-1	1 SHASHI BHUSHAN GIRI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
791.	CR. MISC./17830/2021 304(B),201,34 R.BAIL-1	1 ABHASH KUMAR @ SONU KUMAR @ SONU vs THE STATE OF BIHAR	RUDAL SINGH PRITISH KUMAR LAL	A.G. ANUJ KUMAR ARUN KUMAR PRASAD
792.	CR. MISC./17832/2021 498A,302,341,323, R.BAIL-1	1 DHANANJAY KUMAR SINGH @ DHANJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
793.	CR. MISC./17836/2021 regular bail R.BAIL-1	1 AJAY PATEL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
794.	CR. MISC./17837/2021 272,273, R.BAIL-1	1 PRAKASH KUMAR SAH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
795.	CR. MISC./17844/2021 18,20,22 R.BAIL-1	1 RAMBHAJU SAH @ RAMBHAGU SAH vs THE STATE OF BIHAR	RAJAN	A.G.
796.	CR. MISC./17852/2021 r. bail R.BAIL-1	1 RANJIT MAHTO @ RANJIT KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
797.	CR. MISC./19174/2021 302,34,341 R.BAIL-1	1 PRAVIN THAKUR @ PRAVIN KUMAR THAKUR vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR UDBHAV	A.G.

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798.	CR. MISC./19176/2021 414,379,406,420 R.BAIL-1	1	VIKAS SINGH @ VIKAS KUMAR SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA A.G. NAFISUZZOHA
799.	CR. MISC./19177/2021 341,342,323,356,3 R.BAIL-1	1	MISHAL RANJAN @ MISHAL RANJAN SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR A.G. SHASHI KANT AMAR
800.	CR. MISC./19178/2021 414 R.BAIL-1	1	RAVI KUMAR @ RAGHUVEER vs THE STATE OF BIHAR	KUMARI ANUPAM A.G.
801.	CR. MISC./19179/2021 302,34 R.BAIL-1	1	DHEERAJ KUMAR @ DHEERU vs THE STATE OF BIHAR	SANJIV SHARAN A.G.
802.	CR. MISC./19181/2021 458,356,326 R.BAIL-1	1	ANGAD CHAUDHARY vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 A.G.
803.	CR. MISC./19182/2021 30(a),37(c) R.BAIL-1	1	HARJEET SINGH @ SONU vs THE STATE OF BIHAR	GHANSHYAM TIWARY A.G. MITHILESH KUMAR ARYA
804.	CR. MISC./19191/2021 366(A),34 R.BAIL-1	1	MD. SAHANBAJ ALAM @ MD. SAHANBAJ @ SHAHNAWAJ ALAM @ MD. SAHANWAJRAJ @ SAHANAWAJALAM @ SAHANAWAJ RAJ vs THE STATE OF BIHAR	RAVI RANJAN A.G. SURUCHI PRIYA
805.	CR. MISC./19194/2021 30(a) R.BAIL-1	1	SAKINDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH A.G. SANTOSH KUMAR
806.	CR. MISC./19195/2021 20,22 R.BAIL-1	1	RAM KUMAR MAHTO vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G. MEENA SINGH SAKET KUMAR SINGH
807.	CR. MISC./19197/2021 30(a),33,34,36 R.BAIL-1	1	SHASHI RAM vs THE STATE OF BIHAR	BELA SINGH A.G. RAJEEV RANJAN
808.	CR. MISC./19198/2021 395 R.BAIL-1	1	ABHISHEK KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM A.G. JITENDRA KUMAR BHARTI ARUN KUMAR
809.	CR. MISC./19201/2021 366-A,34 R.BAIL-1	1	MANISH RAM @ MANISH KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN A.G. PRASAD
810.	CR. MISC./19203/2021 399,400,402 R.BAIL-1	1	MITHUN PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM A.G. MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI, ROHIT KUMAR
811.	CR. MISC./19204/2021 147,149,341,342,3 R.BAIL-1	1	MD. MAHBUB ALAM @ MAHBUB ALAM vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA A.G. KALPNA KUSUM
812.	CR. MISC./19205/2021 302,120-B R.BAIL-1	1	SINTU MEHRA vs THE STATE OF BIHAR	ALOK KUMAR SINGH A.G.
813.	CR. MISC./19206/2021 392 R.BAIL-1	1	BAIJU KUMAR @ BAIJU SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR A.G.
814.	CR. MISC./19207/2021 399,402 R.BAIL-1	1	NITISH RAJ @ NITESH RAJ @ VICKY vs THE STATE OF BIHAR	MANISH KUMAR NO 13 A.G. MUKESH KUMAR ROHIT KUMAR, SHAMBHOO KUMAR SUMAN
815.	CR. MISC./19210/2021 Regular bail R.BAIL-1	1	KEHAR SINGH vs THE STATE OF BIHAR	SACHIDA NAND RAI A.G.
816.	CR. MISC./19212/2021 341,323,384,504,5 R.BAIL-1	1	SANJAY SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH A.G.
817.	CR. MISC./19213/2021 395 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G.
818.	CR. MISC./19215/2021 379 R.BAIL-1	1	SUKAR @ RAM PUKAR CHAUDHARY vs THE STATE OF BIHAR	SATYA VEER A.G.
819.	CR. MISC./19216/2021 302,341,34 R.BAIL-1	1	LALJEE RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH A.G.
820.	CR. MISC./19220/2021 121,121(A),120(B) R.BAIL-1	1	YUGAL ROY vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA
821.	CR. MISC./19223/2021 30A R.BAIL-1	1	MAHESH HEMBRAM vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD A.G. ANAND KISHORE SINHA
822.	CR. MISC./19225/2021 307,427,34 R.BAIL-1	1	SADHU SHARMA @ PRAMOD SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD A.G.
823.	CR. MISC./19231/2021 25(1-B)a,26,35 R.BAIL-1	1	KAUSHAL KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH A.G.

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824.	CR. MISC./19232/2021 302,504,34 R.BAIL-1	1	VIJAY DAS @ VIJAY KUMAR DAS vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
825.	CR. MISC./19234/2021 272,273,34 R.BAIL-1	1	PASHUPATI THAKUR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
826.	CR. MISC./19236/2021 341,323,307,379,5 R.BAIL-1	1	MURTUZA ANASARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
827.	CR. MISC./19238/2021 341,342,323,325,3 R.BAIL-1	1	BITTU KUMAR @ BITTU SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
828.	CR. MISC./19240/2021 272,273 R.BAIL-1	1	LALBABU RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
829.	CR. MISC./19242/2021 467,468,471,420,1 R.BAIL-1	1	SATISH NANDAL vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G.
830.	CR. MISC./19244/2021 30A,36,41(i) R.BAIL-1	1	RAVINDAR KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
831.	CR. MISC./19246/2021 30A,37B R.BAIL-1	1	AJIT YADAV @ AJIT KUMAR YADAV @ CHILKA @ CHILWA vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	A.G.
832.	CR. MISC./19247/2021 25(I-B)A,26,35 R.BAIL-1	1	MIT GOPE @ MITHILESH PRASAD vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G.
833.	CR. MISC./19251/2021 r bail R.BAIL-1	1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
834.	CR. MISC./19253/2021 395, R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
835.	CR. MISC./19254/2021 302,201,34,376,12 R.BAIL-1	1	SHOBHA DEVI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
836.	CR. MISC./19255/2021 30A R.BAIL-1	1	RAM MURTI KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G.
837.	CR. MISC./19256/2021 379,34 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
838.	CR. MISC./19259/2021 341,323,324,307,4 R.BAIL-1	1	RAJESH SAH vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
839.	CR. MISC./19265/2021 414 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
840.	CR. MISC./19266/2021 272,273 R.BAIL-1	1	NITISH KUMAR @ JHARIYA @JHARILAL vs THE STATE OF BIHAR	PRAHALAD KUMAR BHAGAT	A.G.
841.	CR. MISC./19267/2021 399,402,414, R.BAIL-1	1	SHIVNATH KUMAR SAHNI @ SHIVNATH KUMAR @ MIYA SAHNI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
842.	CR. MISC./19269/2021 414, R.BAIL-1	1	DEEPAK PATEL @ DEEPAK KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
843.	CR. MISC./19270/2021 272,273 R.BAIL-1	1	RUPESH KUMAR SINGH @ MITHTHU vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
844.	CR. MISC./19271/2021 30A R.BAIL-1	1	VIKASH KUMAR SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
845.	CR. MISC./19272/2021 461,379,411 R.BAIL-1	1	VISHAL KUMAR @ KARKA vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
846.	CR. MISC./19279/2021 341,323,307,379,5 R.BAIL-1	1	KUNDAN KUMAR RAI vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	A.G.
847.	CR. MISC./19281/2021 414,34 R.BAIL-1	1	MANTU KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
848.	CR. MISC./19284/2021 392,411 R.BAIL-1	1	SUMAN KUMAR vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
849.	CR. MISC./19286/2021 341,323,324,326,3 R.BAIL-1	1	NANDU YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
850.	CR. MISC./19289/2021 392,412, R.BAIL-1	1	RITESH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
851.	CR. MISC./19291/2021 324,302,201,120(B R.BAIL-1	1	SANOJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
852.	CR. MISC./19292/2021 376,34, R.BAIL-1	1	BADAL MAHTO @ BADAL KUMAR MAHTO @ MANDAL vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	A.G.

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853.	CR. MISC./19293/2021 272,273,120(B) R.BAIL-1	1	AJMERI KHATOON vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
854.	CR. MISC./19295/2021 302,120(B),34 R.BAIL-1	1	SIKANDAR MUKHIYA vs THE STATE OF BIHAR	MD. MURAD ASHRAF	A.G.
855.	CR. MISC./19296/2021 Regular bail R.BAIL-1	1	RAM ISHWAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
856.	CR. MISC./19297/2021 363,366(A),34 R.BAIL-1	1	MD ANJAR ALAM @ ANZAR ALAM vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G.
857.	CR. MISC./19300/2021 Regular bail R.BAIL-1	1	AMARNATH SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
858.	CR. MISC./19302/2021 376(D),506,34 R.BAIL-1	1	SHIVA KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
859.	CR. MISC./19307/2021 447,337,338,302,3 R.BAIL-1	1	KHATOON vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	A.G. APRAJITA KUMARI SHUBHAM
860.	CR. MISC./19308/2021 30-A R.BAIL-1	1	MANAJER RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G.
861.	CR. MISC./19309/2021 147,148,149,341,3 R.BAIL-1	1	SHAKUNTI DEVI vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
862.	CR. MISC./19310/2021 272,273,120B R.BAIL-1	1	SHUSHIL KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
863.	CR. MISC./19311/2021 379 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
864.	CR. MISC./19314/2021 341,323,337,338,3 R.BAIL-1	1	SULTAN MAHTO vs THE STATE OF BIHAR	VINAY KUMAR MISHRA RAJESH KUMAR SINGH	A.G.
865.	CR. MISC./19319/2021 25(1-B)A,26,35 R.BAIL-1	1	HIRA BHAGAT vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
866.	CR. MISC./19320/2021 399,402,414, R.BAIL-1	1	MONU KUSHWAHA vs THE STATE OF BIHAR	ASIF KALIM WASI AKHTAR	A.G.
867.	CR. MISC./19322/2021 R.Bail R.BAIL-1	1	VINOD SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
868.	CR. MISC./19324/2021 420,467,468,471,1 R.BAIL-1	1	RAUSHAN KUMAR @ RAUSHAN KUMAR SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. DHURENDRA KUMAR
869.	CR. MISC./19325/2021 364,302,201,34 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
870.	CR. MISC./19331/2021 394 R.BAIL-1	1	AMAR KUMAR @ MUNSI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
871.	CR. MISC./19335/2021 379 R.BAIL-1	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	SATYA VEER	A.G.
872.	CR. MISC./19336/2021 304(B),120(B),34 R.BAIL-1	1	ISHRAT BANO @ BADRUN vs THE STATE OF BIHAR	DR. SHRADDHANAND PASWAN	A.G.
873.	CR. MISC./19337/2021 regular bail R.BAIL-1	1	GOLA PASWAN @ GOLU PASWAN vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR	A.G.
874.	CR. MISC./19338/2021 384,386 R.BAIL-1	1	RAGHO RAI @ RAGHU RAI vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
875.	CR. MISC./19340/2021 147,148,149,121,1 R.BAIL-1	1	RAMAYAN TURI vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
876.	CR. MISC./19342/2021 414,34 R.BAIL-1	1	DABLU KUMAR @ DAUBLU KUMAR @ RAMESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
877.	CR. MISC./19346/2021 regular bail R.BAIL-1	1	ABHYAS SINGH @ ABHYASH SINGH @ ABHASH SINGH vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
878.	CR. MISC./19349/2021 30(a),30(c) R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
879.	CR. MISC./19354/2021 364,302,34 R.BAIL-1	1	MD SARIK vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
880.	CR. MISC./19360/2021 25(1-B)a,26 R.BAIL-1	1	KAMESHWAR RAI @ PANDITBA vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
881.	CR. MISC./19362/2021 272,273,290 R.BAIL-1	1	BAHADUR RISHI @ BAHARUD RISHI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
882.	CR. MISC./19364/2021 413,414,34 R.BAIL-1	1	KAILASH SAHANI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.

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883.	CR. MISC./19365/2021 392 R.BAIL-1	1 BAIJU KUMAR @ BAIJU SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
884.	CR. MISC./19368/2021 30A R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	PODDAR SURESH GANDHI	A.G.
885.	CR. MISC./19370/2021 30(a) R.BAIL-1	1 BHIM SEN @ BHEEM SAIN vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	A.G.
886.	CR. MISC./19372/2021 8(c),2(c),22(c) R.BAIL-1	1 NIKHIL KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
887.	CR. MISC./19373/2021 30A,32(2) R.BAIL-1	1 PRABHASH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
888.	CR. MISC./19374/2021 272,273,34 R.BAIL-1	1 BHOLA SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
889.	CR. MISC./19375/2021 147,148,149,341,3 R.BAIL-1	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR UDBHAV	A.G. MRIGENDRA KUMAR RAMASHISH
890.	CR. MISC./19377/2021 30,30(a) R.BAIL-1	1 RAMBABU CHAUDHARY vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
891.	CR. MISC./19381/2021 30(A),37(2) R.BAIL-1	1 MAHAVIR CHAUDHARI vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
892.	CR. MISC./19382/2021 414,272,273 R.BAIL-1	1 SHYAM PATEL vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
893.	CR. MISC./19383/2021 147,148,149,341,3 R.BAIL-1	1 KHALIL ANSARI @ KHALIL AHMAD vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
894.	CR. MISC./19385/2021 399,402, R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G.
895.	CR. MISC./19388/2021 272,273, R.BAIL-1	1 NITISH KUMAR @ JHARIYA @ JHARI LAL vs THE STATE OF BIHAR	PRAHALAD KUMAR BHAGAT	A.G.
896.	CR. MISC./19389/2021 341,323,324,307,3 R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
897.	CR. MISC./20694/2021 302,34 R.BAIL-1	1 RAHUL KUMAR @ BILLU vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	HUMAYOU AHMAD KHAN
898.	CR. MISC./20696/2021 307,324,326,341,1 R.BAIL-1	1 JALANDHAR KUMAR @ JALANDHAR @ JALANDRA MAHTO vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
899.	CR. MISC./20697/2021 147,148,149,323,3 R.BAIL-1	1 AJAY RAJBHAR @ SURENDRA RAI @ MURENDRA SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MUKUL KUMARI	A.G.
900.	CR. MISC./20698/2021 302 R.BAIL-1	1 PANKAJ KUMAR MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
901.	CR. MISC./20704/2021 392 R.BAIL-1	1 VICKY KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
902.	CR. MISC./20706/2021 323,341,376,34 R.BAIL-1	1 DILSHAD KHAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
903.	CR. MISC./20708/2021 147,148,149,341,3 R.BAIL-1	1 HEERA MUNI DEVI @ TARA MUNI DEVI @ HIRA MUNI DEVI vs THE STATE OF BIHAR	UDAY SHANKAR PANDEY OM PRAKASH	A.G. NITYA NAND TIWARY MUKESH KUMAR
904.	CR. MISC./20709/2021 304B,201,34 R.BAIL-1	1 CHHOTU MAHTO vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
905.	CR. MISC./20713/2021 414,34 R.BAIL-1	1 MITHLESH KUMAR @ MITHLESH BHAGAT vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	A.G.
906.	CR. MISC./20714/2021 392 R.BAIL-1	1 SOURAV KUMAR @ SOURAV CHOUDHARY @ RAJA CHOUDHARY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
907.	CR. MISC./20715/2021 272,273,414,34 R.BAIL-1	1 LALIT SAFI vs THE STATE OF BIHAR	KUMARI SHUBHAM ROHIT KUMAR JITENDRA KUMAR BHARTI MANISH KUMAR NO 13	A.G.
908.	CR. MISC./20718/2021 399,400,402 R.BAIL-1	1 MUSTAKIM @ ISRAFIL vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.



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909.	CR. MISC./20721/2021 302,504,506,34 R.BAIL-1	1	AJAY KUMAR RAI @ KARI RAI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	A.G.
910.	CR. MISC./20722/2021 147,148,149,341,3 R.BAIL-1	1	MD. KAUSHAR ALAM @ KAUSHAR AALAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
911.	CR. MISC./20725/2021 147,148,149,448,3 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1 NARESH CHANDRA VERMA NATRAJ VERMA ARUN KUMAR LAL	A.G.
912.	CR. MISC./20728/2021 25(1-b)a,26 R.BAIL-1	1	AJAY RAM @ AJAY KUMAR RAM vs THE STATE OF BIHAR	SATYENDRA RAI SUDHIR KUMAR SINGH	A.G.
913.	CR. MISC./20731/2021 399,402,353,414,3 R.BAIL-1	1	NIRAJ YADAV @ CHHOTKA vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
914.	CR. MISC./20735/2021 341,323,325,307,3 R.BAIL-1	1	MEENA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA NO.3 SHYAMLENDRA KUMAR	A.G.
915.	CR. MISC./20737/2021 272,273,34 R.BAIL-1	1	KANHAIYA SINGH @ KANHAIYA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH NABIN KUMAR	A.G.
916.	CR. MISC./20738/2021 353,307,121,153(B R.BAIL-1	1	SUKESH MANJHI @ SUKESH JI vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
917.	CR. MISC./20739/2021 341,323,448,379,5 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
918.	CR. MISC./20740/2021 30(a) R.BAIL-1	1	DINESH CHAUDHARY vs THE STATE OF BIHAR	SATISH KUMAR GIRI RAJESH KISHOR	A.G.
919.	CR. MISC./20747/2021 30(a) R.BAIL-1	1	ZAMIL AHMED @ ZAMIL vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
920.	CR. MISC./20755/2021 272,273 R.BAIL-1	1	RAJ KAPOOR SAH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G.
921.	CR. MISC./20770/2021 414,34 R.BAIL-1	1	LALAN MAHATO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
922.	CR. MISC./20772/2021 147,148,149,452,3 R.BAIL-1	1	SANJAY MURMU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
923.	CR. MISC./20773/2021 302,34 R.BAIL-1	1	GUNJAN YADAV @ GUNJAN KUMAR RANA vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
924.	CR. MISC./20779/2021 341,323,325,307,5 R.BAIL-1	1	SURESH YADAV vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA SANGEETA SHARMA	MD. ANBZARUL HAQUE SAHARA
925.	CR. MISC./20781/2021 392 R.BAIL-1	1	CHOTU @ MANISH SINGH vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	BINOD KUMAR
926.	CR. MISC./20785/2021 30(a) R.BAIL-1	1	RAM UDESH MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY CHANDRA BHUSHAN UPADHYAY MRITUNJAY KUMAR SINGH	SHAILENDRA KUMAR SINGH
927.	CR. MISC./20786/2021 498A,306,201,34 R.BAIL-1	1	BELA YADAV @ SANJEET KUMAR vs THE STATE OF BHAR	DURGESH NANDAN MANISHA PRAKASH	ARBIND KUMAR PANDEY (APP 84)
928.	CR. MISC./20788/2021 8,20,22 R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	LALAN KUMAR
929.	CR. MISC./20789/2021 302,34 R.BAIL-1	1	RAJ KUMAR KISKU @ RAJ KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	SUCHETA YADAV
930.	CR. MISC./20790/2021 30(a) R.BAIL-1	1	RAM PUKAR YADAV vs THE STATE OF BIHAR	MUKUL JEE RABI BHUSHAN RAKHI KUMARI	ARVIND KUMAR PANDEY (APP 84)
931.	CR. MISC./20792/2021 30(a) R.BAIL-1	1	RAJESH vs THE STATE OF BIHAR	JOGENDRA KUMAR AJAY KUMAR SINGH	AJIT KUMAR
932.	CR. MISC./20793/2021 420,468,120B R.BAIL-1	1	SANJAY KUSHWAHA @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI	KUMAR VEERENDRA NARAYAN
933.	CR. MISC./20794/2021 188,353,307 R.BAIL-1	1	MD. SHIKANDAR @ MD. SIKENDRA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.

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934.	CR. MISC./20798/2021 30A R.BAIL-1	1	NAND KUMAR RAM vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
935.	CR. MISC./20801/2021 341,323,324,307,3 R.BAIL-1	1	THAGA SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
936.	CR. MISC./20802/2021 302,120(B),379,20 R.BAIL-1	1	SANJAY PRASAD vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
937.	CR. MISC./20807/2021 7(A) R.BAIL-1	1	SRI ANJANI KUMAR VERMA vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA	ABHAY KUMAR ROY
938.	CR. MISC./20810/2021 376 R.BAIL-1	1	SUNIL SINGH @ SUNIL KUMAR SINGH @ SUNIL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
939.	CR. MISC./20812/2021 30(a),32(2) R.BAIL-1	1	LALLU KUMAR vs THE STATE OF BIHAR	SHYAM KISHOR DAS	BRAJ KISHORE PD.(APP)
940.	CR. MISC./20814/2021 30(A) R.BAIL-1	1	DILIP PATEL vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
941.	CR. MISC./20817/2021 414 R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
942.	CR. MISC./20819/2021 392 R.BAIL-1	1	SANTOSH SAHANI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
943.	CR. MISC./20821/2021 302 R.BAIL-1	1	RAMJI CHAUHAN vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
944.	CR. MISC./20823/2021 392 R.BAIL-1	1	ROHIT YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
945.	CR. MISC./20824/2021 419,420,467,468,4 R.BAIL-1	1	SHRAVAN PASWAN @ SHRAVAN HAZRA vs THE STATE OF BIHAR	HEMANT KUMAR	ANIL KUMAR SINGH NO. 1
946.	CR. MISC./20825/2021 30(a) R.BAIL-1	1	DHARAMBIR SINGH @ DHARAMDEV vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
947.	CR. MISC./20830/2021 341,323,324,307,3 R.BAIL-1	1	VIKASH KUMAR @ TAMATAR @ MATAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA	A.G.
948.	CR. MISC./20831/2021 307,302,341,323,3 R.BAIL-1	1	MD. ABDUL GAFFAR @ ABDUL GAFFAR vs THE STATE OF BIHAR	AKSHANSH ANKIT PURNENDU SINGH PRAKASH KUMAR	A.G.
949.	CR. MISC./20834/2021 302,307,341,323,1 R.BAIL-1	1	DEEPAK THAKUR vs THE STATE OF BIHAR	BHASKAR SHANKAR	A.G.
950.	CR. MISC./20835/2021 414 R.BAIL-1	1	JUMMAN MIAN @ MD. JUMMAN MIAN @ KANKATWA vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	MD. FAHIMUDDIN
951.	CR. MISC./20837/2021 bail R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
952.	CR. MISC./20838/2021 30(a) R.BAIL-1	1	PRITAM KESHRI @ DISCO KESHRI vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	RAJEEV NAYAN (AAP 231)
953.	CR. MISC./20839/2021 272,273 R.BAIL-1	1	MUKESH OJHA vs THE STATE OF BIHAR	SATYAVRAT VERMA SHASHANK CHANDRA VATSAL VERMA	A.G.
954.	CR. MISC./20840/2021 147,149,333,323,3 R.BAIL-1	1	ARUN SHARMA @ ARUN THAKUR vs THE STATE OF BIHAR	VIBHAKAR KUMAR KUMAR RAKESH CHANDRA	MD. ANBZARUL HAQUE SAHARA
955.	CR. MISC./20843/2021 394 R.BAIL-1	1	MD. SAKIB vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	A.G.
956.	CR. MISC./20847/2021 366-A R.BAIL-1	1	HIMANSHU SONI vs THE STATE OF BIHAR	NILIMA SINHA RAJIV RANJAN PRITI KUMARI GUPTA	A.G.
957.	CR. MISC./20850/2021 147,148,149,323,3 R.BAIL-1	1	SAKAL DEEP YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	DR. KUMAR UDAY PRATAP SURYAKANT KUMAR
958.	CR. MISC./20855/2021 30-A R.BAIL-1	1	AMIT KUMAR SINGH vs THE STATE OF BIHAR	JAGJIT ROSHAN RAKESH ROSHAN SINGH	A.G.
959.	CR. MISC./20858/2021 30A/41 R.BAIL-1	1	BITU GIRI vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
960.	CR. MISC./20861/2021 341,323,302,307,4 R.BAIL-1	1	DIL KHUSH YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. PREM CHAND YADAV ASHOK KUMAR
961.	CR. MISC./20862/2021 420,467,468,471,1 R.BAIL-1	1	MANSA THAKUR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.

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962.	CR. MISC./20864/2021 15-17 R.BAIL-1	1 GANPAT RAM vs THE STATE OF BIHAR	DHEERAJ KUMAR UMA SHANKAR SINGH	A.G.
963.	CR. MISC./20865/2021 147,148,149,307,4 R.BAIL-1	1 HIRAMAN YADAV @ HIRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	SURESH PRASAD SINGH
964.	CR. MISC./20867/2021 8,20B,II,B,29 R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JAIN ALKA	A.G.
965.	CR. MISC./20868/2021 447,448,341,323,3 R.BAIL-1	1 RAM BHAROSH MAHTO vs THE STATE OF BIHAR	AMARENDRA NARAYAN	UMA SHANKAR PRASAD SINGH
966.	CR. MISC./20869/2021 302,34 R.BAIL-1	1 RAM KUMAR PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G.
967.	CR. MISC./20870/2021 341,384,387, R.BAIL-1	1 SAHDEO YADAV vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
968.	CR. MISC./20872/2021 412 R.BAIL-1	1 CHANDAN KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G.
969.	CR. MISC./20877/2021 366(A) R.BAIL-1	1 VIJAY MANJHI@VIJAY KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KR. SINGH	A.G.
970.	CR. MISC./20878/2021 25(1)(1-B)a,26,35 R.BAIL-1	1 MD. BABAR @ BABRA @ BABAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
971.	CR. MISC./20880/2021 392 R.BAIL-1	1 MD. MERAJ @ MANNA vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
972.	CR. MISC./20883/2021 20(ii)(c) R.BAIL-1	1 HARENDRA RAI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
973.	CR. MISC./20886/2021 302,201,34,120(B) R.BAIL-1	1 MUSTAKIM @ ISRAFIL vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
974.	CR. MISC./20892/2021 307,302,386,34 R.BAIL-1	1 DINESH SONAR vs THE STATE OF BIHAR	SUBHASH KUMAR MISHRA	A.G. RAJENDRA NATH SINHA
975.	CR. MISC./20897/2021 302,201,328,120-B R.BAIL-1	1 JAMUNI DEVI vs THE STATE OF BIHAR	RAJNI KANT JHA	A.G.
976.	CR. MISC./20899/2021 448,341,323,307,3 R.BAIL-1	1 SURESH MUKHIYA vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
977.	CR. MISC./20900/2021 379,411,413, R.BAIL-1	1 ALOK KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
978.	CR. MISC./20902/2021 302,34, R.BAIL-1	1 MD. SAMIN ANSARI @ SAMIN ANSARI vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR UMA SHANKAR SHARMA	RAJENDRA SINGH
979.	CR. MISC./20907/2021 409,420,120(B),46 R.BAIL-1	1 SARITA JHA vs CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
980.	CR. MISC./20908/2021 20,22 R.BAIL-1	1 RAJA KUMAR @ RAJA vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
981.	CR. MISC./20909/2021 401, R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI KUMAR SAMARJEET SINGH	DAMODAR PRASAD TIWARY
982.	CR. MISC./20911/2021 147,148,149,323,3 R.BAIL-1	1 MD. SALAMUDDIN vs THE STATE OF BIHAR	JITENDRA KUMAR SAGAR UDIT NARAYAN SINGH	A.G.
983.	CR. MISC./20914/2021 25(1-B)A,26 R.BAIL-1	1 AASHUTOSH PANDEY @ MONU PANDEY vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
984.	CR. MISC./20916/2021 20(b)(ii)(c),22(b) R.BAIL-1	1 SOKAN YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
985.	CR. MISC./20918/2021 147,148,149,302,3 R.BAIL-1	1 MAHENDRA PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR VIPIN KUMAR	A.G.
986.	CR. MISC./20922/2021 376,504,506,34 R.BAIL-1	1 BRAJMOHAN KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.

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987.	CR. MISC./20923/2021 30(a) R.BAIL-1	1 SURAJ KR. MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G.
988.	CR. MISC./20926/2021 30(a) R.BAIL-1	1 SHEETAL CHAUDHARY vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
989.	CR. MISC./20927/2021 147,149,341,323,3 R.BAIL-1	1 BRIJ NANDAN LAL vs THE STATE OF BIHAR	CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA JAI VARDHAN NARAYAN	UMANATH MISHRA MANENDRA KUMAR SINHA
990.	CR. MISC./20930/2021 341,323,307,504,5 R.BAIL-1	1 HARENDRA RAI @ HARINDRA RAY vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
991.	CR. MISC./20931/2021 272,273 R.BAIL-1	1 SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
992.	CR. MISC./20932/2021 302,201,120B,34, R.BAIL-1	1 BIJENDRA CHAUHAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	ABHAY KUMAR ROY
993.	CR. MISC./20933/2021 382,302,34 R.BAIL-1	1 BABITA DEVI vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
994.	CR. MISC./20937/2021 376,493,506,34, R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	KUMAR VEERENDRA NARAYAN
995.	CR. MISC./20939/2021 272,273,120(B) R.BAIL-1	1 BHULAN RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
996.	CR. MISC./20940/2021 272,273,34 R.BAIL-1	1 BIKAU SAHNI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
997.	CR. MISC./22328/2021 376,511 R.BAIL-1	1 PRAKASH SAHNI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
998.	CR. MISC./22329/2021 302,120B,34 R.BAIL-1	1 PRADEEP YADAV @ PRADEEP KUMAR vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G.
999.	CR. MISC./22332/2021 399,402,34 R.BAIL-1	1 MONU SINGH @ RAJ KESHAV vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
1000.	CR. MISC./22345/2021 302,120B,34 R.BAIL-1	1 GHANSHAYAM YYADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1001.	CR. MISC./22350/2021 395,397, R.BAIL-1	1 CHANDRA NARAYAN SAH vs THE STATE OF BIHAR	DINESH JHA	A.G.
1002.	CR. MISC./22352/2021 regular bail R.BAIL-1	1 ABADH KISHOR SAHANI @ AWADH KISHOR SAHANI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA RAVI KANT KUMAR	A.G.
1003.	CR. MISC./22353/2021 20,22,23,24 R.BAIL-1	1 LAKHAN SAHANI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA AMIT RANJAN	A.G.
1004.	CR. MISC./22355/2021 regular bail R.BAIL-1	1 MANISH SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN ROY RAMESH KUMAR THAKUR ASHWANI KUMAR TIWARY	A.G.
1005.	CR. MISC./22357/2021 387,120,B R.BAIL-1	1 SHIVSHANKAR SAHANI vs THE STATE OF BIHAR	MIRTYUNJAY KUMAR MISHRA	A.G.
1006.	CR. MISC./22358/2021 406,420,34 R.BAIL-1	1 DIWAKAR KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
1007.	CR. MISC./22361/2021 30A R.BAIL-1	1 SONU SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1008.	CR. MISC./22364/2021 false implication R.BAIL-1	1 ANSHU KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G.
1009.	CR. MISC./22365/2021 30-A R.BAIL-1	1 KANHAIYA PANDEY vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1010.	CR. MISC./22366/2021 420,467,468,471,1 R.BAIL-1	1 GOVIND RAY @ GOVINDA vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.

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1011. CR. MISC./22371/2021 341,323,302,504,5 R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G SURESH SINGH
1012. CR. MISC./22373/2021 20(b),(ii)(b),22, R.BAIL-1	1 SAKALDEO SAH @ SAKALDEEP SAH vs THE STATE OF BIHAR	SACHIDA NAND RAI A.G. BRIJ KISHOR MISHRA
1013. CR. MISC./22374/2021 341,323,364,34, R.BAIL-1	1 SANJAY YADAV @ SANJAY PRASAD vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G
1014. CR. MISC./22376/2021 272,273 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH A.G. RANJEET KUMAR SINGH
1015. CR. MISC./22378/2021 363,366A,34, R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G DEEPAK KUMAR SINHA
1016. CR. MISC./22379/2021 307,34 R.BAIL-1	1 UMA DAS vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G. AVNISH KUMAR
1017. CR. MISC./22382/2021 147,148,149,504,5 R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G
1018. CR. MISC./22383/2021 272,273 R.BAIL-1	1 MIYAN JAAN @ ANWAR MIYAN vs THE STATE OF BIHAR	ZEYAUH HODA A.G.
1019. CR. MISC./22386/2021 489(B),489(C),34 R.BAIL-1	1 NASAR vs THE STATE OF BIHAR	BHASKAR SHANKAR A.G. SAKET KUMAR SINGH MITHILESH KUMAR SINGH
1020. CR. MISC./22387/2021 341,323,307,354,3 R.BAIL-1	1 RAM SEWAK YADAV vs THE STATE OF BIHAR	UDBHAV A.G. PRAVIN KUMAR VAISHNAVI SINGH
1021. CR. MISC./22390/2021 379,392 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	RITESH KUMAR A.G. PRAMOD KUMAR
1022. CR. MISC./22394/2021 447,341,323,325,5 R.BAIL-1	1 RAMOO MAHTO vs THE STATE OF BIHAR	RAKESH MOHAN SINGH A.G
1023. CR. MISC./22398/2021 399,402 R.BAIL-1	1 ROHIT KUMAR @ MOHAN vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA A.G.
1024. CR. MISC./22399/2021 30(a) R.BAIL-1	1 SANJEEV KUMAR @ MANGLA vs THE STATE OF BIHAR	SADA NAND ROY A.G ASHOK KUMAR
1025. CR. MISC./22403/2021 30(a) R.BAIL-1	1 PANKAJ KUMAR PAIK @ PANKAJ KR. PAIK @ PANKAJ PAIK vs THE STATE OF BIHAR	ANIL PRASAD SINGH A.G.
1026. CR. MISC./22404/2021 272,273,34 R.BAIL-1	1 RAJ KISHORE RAI @ RAJ KISHOR RAY vs THE STATE OF BIHAR	UDBHAV A.G BABITA KUMARI SHASHANK SHEKHAR VAISHNAVI SINGH
1027. CR. MISC./22408/2021 147,148,149,302,3 R.BAIL-1	1 BIRBAL KAHAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY A.G
1028. CR. MISC./22409/2021 302,201,34 R.BAIL-1	1 MUNI MAHATO @ MUNIJI SINGH vs THE STATE OF BIHAR	ANIL KUMAR A.G. RAVI PRAKASH
1029. CR. MISC./22410/2021 272,273 R.BAIL-1	1 ARJUN MAHTO @ ARJUN MAHOO vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G SANTOSH KUMAR
1030. CR. MISC./22411/2021 30(a) R.BAIL-1	1 CHANDRAHASH SHAHI @ CHANDRAHASH SAAHI @ CHANDRAHASH SAHI @ CHANDRAHASH KUMAR SHAHI vs THE STATE OF BIHAR	SETU PRATEEK A.G SANJANA
1031. CR. MISC./22416/2021 363,366A,501 R.BAIL-1	1 BINOD RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G
1032. CR. MISC./22418/2021 30(A)(C) R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR A.G
1033. CR. MISC./22419/2021 272,273 R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR ANAND MOHAN DHANANJAY KUMAR PRASAD MEHTA
1034. CR. MISC./22423/2021 3, R.BAIL-1	1 TIPKA SINGH @ BIBHASH KUMAR SINGH vs THE STATE OF BIHAR	BISHWESHWAR RAM A.G
1035. CR. MISC./22425/2021 147,148,149,332,3 R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY A.G.
1036. CR. MISC./22426/2021 147,341,323,307,3 R.BAIL-1	1 RAJENDRA YADAV @ RAJENDRA PRASAD vs THE STATE OF BIHAR	KUMARI ANUPAM A.G
1037. CR. MISC./22429/2021 25-1-B-A-26,35 R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH A.G
1038. CR. MISC./22431/2021 414,420,467,468,4 R.BAIL-1	1 RAJU SINGH YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY A.G

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1039. CR. MISC./22432/2021 30(A)(C) R.BAIL-1	1 INDRAN CHOUDHARY @ INDRAN CHAUDHARY @ INDRAN CHAUDHARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	SANGEETA SHARMA
1040. CR. MISC./22434/2021 394 R.BAIL-1	1 ABHISHEK @ TEJAN SONAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1041. CR. MISC./22435/2021 366A,34 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
1042. CR. MISC./22439/2021 304(B),34 R.BAIL-1	1 DASHRATH MAHTO @ DASHRATH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	SANJAY KUMAR SHARMA
1043. CR. MISC./22443/2021 30A R.BAIL-1	1 AWANISH KUMAR @ AVINISH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	PRAKASH RANJAN SINHA	BINOD KUMAR
1044. CR. MISC./22446/2021 414,34 R.BAIL-1	1 DINESH SADAY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
1045. CR. MISC./22447/2021 307,302,34, R.BAIL-1	1 SHERU YADAV @ SHERU SINGH vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
1046. CR. MISC./22448/2021 272,273 R.BAIL-1	1 JITU KUMAR @ JITENDAR SAH vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
1047. CR. MISC./22451/2021 392,411 R.BAIL-1	1 PINTA SAH @ PINTU SAH vs THE STATE OF BIHAR	KUMARI SUDHA SINHA SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	VEENA RANI PRASAD
1048. CR. MISC./22452/2021 302,120B, R.BAIL-1	1 SONELAL SINGH vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
1049. CR. MISC./22457/2021 30(a) R.BAIL-1	1 RAJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1050. CR. MISC./22458/2021 399,402,414, R.BAIL-1	1 ABHISHEK KUMAR @ MUKESH @ MUSKAN vs THE STATE OF BIHAR	SHYAM NANDAN THAKUR	A.G.
1051. CR. MISC./22460/2021 30(a) R.BAIL-1	1 KAMESHWAR MANDAL vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
1052. CR. MISC./22461/2021 30A R.BAIL-1	1 BINOD SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1053. CR. MISC./22462/2021 395 R.BAIL-1	1 GOLU KUMAR @ SUMIT KUMAR @ GOLU vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1054. CR. MISC./22468/2021 302,34 R.BAIL-1	1 SUNIL SAH @ SONU SAH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1055. CR. MISC./22469/2021 290,120(B) R.BAIL-1	1 RAMADHAR SINGH @ RAMADHAR KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH AJAY KUMAR	A.G.
1056. CR. MISC./22474/2021 414 R.BAIL-1	1 NARESH SHARMA @ NARESH THAKUR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
1057. CR. MISC./22475/2021 30A R.BAIL-1	1 HARENDRA RAI @ HARENDRA RAY @ HARENDRA RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1058. CR. MISC./22477/2021 395, R.BAIL-1	1 RAVINDRA SAHANI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
1059. CR. MISC./22479/2021 272,273 R.BAIL-1	1 VINOD DUBE vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1060. CR. MISC./22480/2021 30A R.BAIL-1	1 NARENDRA SINGH vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
1061. CR. MISC./22482/2021 30(a) R.BAIL-1	1 RANI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR SANTOSH KUMAR	A.G.
1062. CR. MISC./22486/2021 395,397,120(B) R.BAIL-1	1 MITHILESH THAKUR @ MITHLESH THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1063. CR. MISC./22490/2021 498A,304B,34 R.BAIL-1	1 MD. SHAMSHAD @ SHAMSHAD ANSARI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.

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1064. CR. MISC./22491/2021 302,201,34 R.BAIL-1	1 BAIJU DAS @ BAIJNATH DAS vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
1065. CR. MISC./22492/2021 341,302,34 R.BAIL-1	1 AALU MANJHI @ DIPAK MANJHI vs THE STATE OF BIHAR	REWTI KANT RAMAN	YOGENDRA KUMAR SINGH
1066. CR. MISC./22494/2021 394,307 R.BAIL-1	1 MITHILESH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1067. CR. MISC./22495/2021 8,20,25,29 R.BAIL-1	1 ANKIT KUMAR @ NANHE vs THE NARCOTIC CONTROL BUREAU, PATNA.	RAJ KRISHAN JHA ARVIND KUMAR MOUAR HARISH KUMAR	K.N.SINGH (A.D.S.G)
1068. CR. MISC./22498/2021 20,22 R.BAIL-1	1 JAMUNA YADAV @ JAMUNA PRASAD @ YAMUNA YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
1069. CR. MISC./22502/2021 420,406 R.BAIL-1	1 SUSHIL CHANDRA @ SUSHIL vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
1070. CR. MISC./22503/2021 302,307,34 R.BAIL-1	1 BULBUL DEVI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1071. CR. MISC./22512/2021 30(a) R.BAIL-1	1 SANJEET KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.
1072. CR. MISC./22513/2021 302,201 R.BAIL-1	1 AVINASH KUMAR vs THE STATE OF BIHAR	RANVIJAY SINGH	A.G.
1073. CR. MISC./22514/2021 379 R.BAIL-1	1 NARESH KUMAR MANDAL vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
1074. CR. MISC./22515/2021 399,402 R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
1075. CR. MISC./22516/2021 420,409 R.BAIL-1	1 DINESHWAR PRASAD SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
1076. CR. MISC./22518/2021 147,148,149,307,3 R.BAIL-1	1 SUNIL PODDAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
1077. CR. MISC./22519/2021 414,34 R.BAIL-1	1 BAMBAM THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
1078. CR. MISC./22521/2021 25(1-B)a,26 R.BAIL-1	1 ABHISHEK PASWAN vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
1079. CR. MISC./22523/2021 304(B),120(B),34 R.BAIL-1	1 LALWATI DEVI @ LALMATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1080. CR. MISC./22525/2021 Regular bail R.BAIL-1	1 BABLU SINGH @ RANDHIR SINGH vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1081. CR. MISC./22532/2021 392 R.BAIL-1	1 GULSHAN KUMAR vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
1082. CR. MISC./22535/2021 147,148,149,341,3 R.BAIL-1	1 TARUN YADAV vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR	A.G.
1083. CR. MISC./22538/2021 341,323,324,307,5 R.BAIL-1	1 SHANKAR MANDAL vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1084. CR. MISC./22542/2021 306,341,323,342,3 R.BAIL-1	1 SENTU TANTI vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
1085. CR. MISC./22543/2021 366-A,34 R.BAIL-1	1 RAVINDRA KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1086. CR. MISC./22546/2021 399,402 R.BAIL-1	1 LAL BIHARI YADAV @ LALBIHARI KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1087. CR. MISC./22549/2021 Cr.misc r bail R.BAIL-1	1 RAJ KUMAR SINGH @ RAJU SHARMA vs THE STATE OF BIHAR	ADITYA NATH PANDEY	A.G.
1088. CR. MISC./22550/2021 304B,34 R.BAIL-1	1 KAILASH MAHTO vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G.

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1089. CR. MISC./22554/2021 304(B),201,31 R.BAIL-1	1 SHANTI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
1090. CR. MISC./22555/2021 30-A R.BAIL-1	1 SURYA MANGAL KAHAR @ SHIV MANGAL KAHAR @ MASTER vs THE STATE OF BIHAR	BAUYE JEE JHA (B.J. JHA)	A.G.
1091. CR. MISC./22556/2021 30(a) R.BAIL-1	1 ARVIND RAM vs THE STATE OF BIHAR	RINA SINHA	A.G.
1092. CR. MISC./22557/2021 30-A R.BAIL-1	1 SHAILESH KUMAR RAI vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN RAVI SHNKAR SINGH	A.G.
1093. CR. MISC./22558/2021 307,341,323,34 R.BAIL-1	1 BIPIN YADAV vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
1094. CR. MISC./22564/2021 302,201,34 R.BAIL-1	1 RAM PRAVESH YADAV @ GAS vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
1095. CR. MISC./22565/2021 regular bail R.BAIL-1	1 PAPPU PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
1096. CR. MISC./22566/2021 27,27(a),27(b)(ii) R.BAIL-1	1 RAKESH MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
<b>MATTER -2</b>			
1097. CR. APP (SJ)/700/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 SHYAM BABU @ BHANTA LAL vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
1098. CR. APP (SJ)/1188/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1 UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
1099. CR. APP (SJ)/1202/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 AMIT BHAGAT vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. PRAMOD KUMAR THAKUR
1100. CR. APP (SJ)/1209/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1 UMA SHANKAR BIND vs THE STATE OF BIHAR	RAMASHRAY ROY RANG NATH DWIWEDI	A.G.
1101. CR. APP (SJ)/1222/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1 RUPESH KUMAR MALAKAR @ RUPESH MALAKAR @ RAJESH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	A.G. DR. SANJAY KUMAR SINGH
1102. CR. APP (SJ)/1227/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1 DILIP PATEL vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. VISHAL KUMAR SINGH ANJANI KUMAR SANTOSH KUMAR
1103. CR. APP (SJ)/1229/2021 U/s 14 A (2) of S SC/ST ACT (RB)	1 RAM PRAVESH SINGH vs THE STATE OF BIHAR THROUGH SPL. P.P. SC AND ST ACT.	ARUN KUMAR	A.G.
1104. CR. APP (SJ)/1232/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 MANTU PASWAN @ MANTUN PASWAN vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
1105. CR. APP (SJ)/1234/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 UMESH PASWAN vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1106. CR. APP (SJ)/1239/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 JHARI RAI @ DHARI RAI @ GANAGDHAR RAI @ GANGA PRASAD YADAV @ DHARI RAY vs THE STATE OF BIHAR	SAKET KUMAR	A.G.
1107. CR. APP (SJ)/1246/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 MANIK CHANDRA SINGH @ DABLU SINGH @ MANIK CHANDER SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1108. CR. APP (SJ)/1252/2021 U/s 14(A) SC/ST A SC/ST ACT (RB)	1 UDAY YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1109. CR. APP (SJ)/1319/2021 307,120B,34,326 SC/ST ACT (RB)	1 JAY NANDAN MANDAL @ JAYNAND MANDAL vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.



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1110. CR. APP (SJ)/1472/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1 PAPPU PANJIYARA @ PRABHAT RANJAN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
1111. CR. APP (SJ)/1481/2021 u/s 14-a-2 sc/st SC/ST ACT (RB)	1 ROHIT KUMAR SINGH @ ROHIT RAJPOOT vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH VIJAY KUMAR	A.G.
1112. CR. APP (SJ)/1486/2021 U/S 14A SC/ST Act SC/ST ACT (RB)	1 LALU KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
1113. CR. APP (SJ)/1491/2021 U/S-14A SC/ST ACT SC/ST ACT (RB)	1 MD IQBAL vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
1114. CR. APP (SJ)/1493/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 SONU KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR	A.G.
1115. CR. APP (SJ)/1494/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 TERASH RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G.
1116. CR. APP (SJ)/1498/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 NEYAJ ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1117. CR. APP (SJ)/1506/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 MANOJ SINGH vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G. PRAMOD KUMAR THAKUR
1118. CR. APP (SJ)/1508/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 RAJIV RAI vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	A.G.
1119. CR. APP (SJ)/1517/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 MITHILESH SINGH @ MITHILESH KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
1120. CR. APP (SJ)/1543/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 MADHU YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH AJAY KUMAR	A.G.
1121. CR. APP (SJ)/1548/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 NIRANJAN @ KARU SINGH vs THE STATE OF BIHAR	AMAR ANAND MRITYUNJAY KUMAR ARUN KUMAR TIWARY PRASHANTI KUMARI	A.G.
1122. CR. APP (SJ)/1549/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 CHHOTELAL MURMU @CHHOTELAL HANSDA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
1123. CR. APP (SJ)/1554/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 PUJA KUMARI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
1124. CR. APP (SJ)/1558/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 GEETA DEVI vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
1125. CR. APP (SJ)/1559/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 SUNIL SAH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1126. CR. APP (SJ)/1568/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 MD. CHAND vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. AMIT KUMAR ANAND
1127. CR. APP (SJ)/1571/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 KANHAIYA KUMAR @ KANAHAIYA KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
1128. CR. APP (SJ)/1575/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 ASHUTOSH KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
1129. CR. APP (SJ)/1579/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 KANCHAN JHA @ KANCHAN KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
1130. CR. APP (SJ)/1748/2021 U/s 14(A)(ii) SC/ SC/ST ACT (RB)	1 SANJAY MANJHI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH PUSHPA KUMARI HARSH KUMAR SINGH	SADANAND PASWAN
1131. CR. APP (SJ)/1754/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 ANKIT PASWAN @ ANKIT KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI	A.G. DR. KAMAL DEO SHARMA

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1132. CR. APP (SJ)/1755/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 CHHABILA YADAV @ RAMCHHABILA YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA RAJESH KUMAR RABINDRA KUMAR	USHA KUMARI 1
1133. CR. APP (SJ)/1765/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 INDRAJEET SINGH @ MOHAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR JHA	SADANAND PASWAN
1134. CR. APP (SJ)/1768/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 BADAL KUMAR vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	A.G.
1135. CR. APP (SJ)/1771/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 BIKKEY SAH vs THE STATE OF BIHAR	MANOJ KUMAR SHASHI KUMAR SHARMA	A.G.
1136. CR. APP (SJ)/1778/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 ROBIN KUSHWAHA @ ROBIN KU. vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1137. CR. APP (SJ)/1781/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 NIRANJAN KUMAR @ NIRANJAN SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1138. CR. APP (SJ)/1782/2021 U/S-14A SC/ST ACT SC/ST ACT (RB)	1 BALGOVIND PRASAD@MAKHLU vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1139. CR. APP (SJ)/1791/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 MD. SADIM @ SIBU @ SADIM @ SALIM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1140. CR. APP (SJ)/1792/2021 U/S 14A SC/ST Act SC/ST ACT (RB)	1 MANJAY RAI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
1141. CR. APP (SJ)/1793/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 AMIT KUMAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
1142. CR. APP (SJ)/1796/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 ARUN SHARMA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
1143. CR. APP (SJ)/1808/2021 302,34 SC/ST ACT (RB)	1 RAM AWADH MUSHAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1144. CR. APP (SJ)/1811/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 MD. AFROJ ALAM @ MD. AFROJ vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
1145. CR. APP (SJ)/1826/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 HARI NARAYAN MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1146. CR. APP (SJ)/1829/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 SURENDRA KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1147. CR. APP (SJ)/1830/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 OM PRAKASH YADAV @ OM PRAKASH KUMAR vs THE STATE OF BIHAR	SHIVAM MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	A.G. SHAILESH KUMAR SINGH
1148. CR. APP (SJ)/1836/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 RAMASHISH KUMAR @ RAMASHISH YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	A.G.
1149. CR. APP (SJ)/1837/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 AAJO MANJHI vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
1150. CR. APP (SJ)/1844/2021 U/S 14A (II) SC/S SC/ST ACT (RB)	1 RAJIV KUMAR JHA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1151. CR. APP (SJ)/1849/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 SIYAWAR RAY vs THE STATE OF BIHAR	SHANKAR KUMAR RAVI BHUSHAN	A.G.
1152. CR. APP (SJ)/1852/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 RAVINDRA SINGH vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G.
1153. CR. APP (SJ)/1857/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 JITESH RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.

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1154. CR. APP (SJ)/1862/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 SAURABH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1155. CR. APP (SJ)/1864/2021 U/S-14A SC/ST ACT SC/ST ACT (RB)	1 PYARE YADAV vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
1156. CR. APP (SJ)/1865/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1 BABLU KUMAR @ BABLU KUMAR YADAV @ BABLU KUMAR NIRALA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1157. CR. APP (SJ)/1867/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 VYAS GIRI vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI	A.G.
1158. CR. APP (SJ)/1870/2021 U/S 14(A) SC/ST A SC/ST ACT (RB)	1 SHARVAN KUMAR @ BUNTY (BHOLU KA BARA BHAI) vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR A.G MITHILESH KUMAR RAJ KRISHAN JHA	
1159. CR. APP (SJ)/1885/2021 U/s 14(A)(2) SC/S SC/ST ACT (RB)	1 GOPAL GAURAV @ JHUNIYA vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	SADANAND PASWAN
1160. CR. APP (SJ)/1886/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 PERMA NAND SHARMA vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1161. CR. APP (SJ)/1890/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 KAUSAR KHAN vs THE STATE OF BIHAR	ANUJ KUMAR NAVNEET KUMAR RAVI KANT KUMAR	A.G.
1162. CR. APP (SJ)/1891/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 ABHINASH KUMAR @ CHHOTU @ ABHINASH MANDAL vs THE STATE OF BIHAR	ARUN KUMAR NIRMAL KUMAR SINHA 3	A.G
1163. CR. APP (SJ)/1895/2021 U/S- 14A(2) SC/ST SC/ST ACT (RB)	1 CHUTPUTI YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1164. CR. APP (SJ)/1896/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 MITHUN MAHTO vs THE STATE OF BIHAR	DHRAMVEER	A.G.
1165. CR. APP (SJ)/1899/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 SANDEEP KUMAR SHARMA vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAКNAVI	A.G.
1166. CR. APP (SJ)/1904/2021 U/S- 14A(2) SC/ST SC/ST ACT (RB)	1 MANOJ KUMAR vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
<b>MATTER -3</b>			
1167. CR. APP (SJ)/2131/2017 R.I. FOR 10 YEARS IA- 1/2019 () CR. APP(SJ)	7 VINAY KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH RANA PRATAP SINGH	SRI SHYED ASHFAQE AHMAD
1168. CR. APP (SJ)/1554/2018 R.I. FOR 10 YEARS IA- 1/2019 () CR. APP(SJ)	6 SUNIL KUMAR JHA vs THE STATE OF BIHAR	AMIT KUMAR JHA SANDIP KUMAR GAUTAM AARUNI SINGH	SMT. ABHA SINGH
1169. CR. APP (SJ)/1943/2018 R.I. FOR 10 YEARS IA- 1/2018 (3277/2018) IA-2/2019 () CR. APP(SJ)	6 BINOD KHALIFA AND ANR vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	SMT. ABHA SINGH
1170. CR. APP (SJ)/3040/2019 AGAINST CONVICTIO IA- 1/2019 () IA-2/2020 () CR. APP(SJ)	4 AJAY KUMAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR JHA NIRAJ KUMAR MISHRA	BINOD BIHARI SINGH
1171. CR. APP (SJ)/4647/2019 AGAINST CONVICTIO CR. APP(SJ)	3 BUDHI SAGAR PANDEY vs THE STATE OF BIHAR	SUSHMITA MISHRA SURYA NARAYAN SAH RAKESH KUMAR PANDEY	SUJIT KUMAR SINGH
1172. CR. APP (SJ)/569/2020 Against Convictio CR. APP(SJ)	2 SRILAL YADAV vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD KRISHNA KANT SINGH	ABHA SINGH
1173. CR. APP (SJ)/768/2020 AGAINST CONVICTIO CR. APP(SJ)	3 SUJIT KUMAR YADAV vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	BIPIN KUMAR

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1174. CR. APP (SJ)/927/2020 AGAINST CONVICTIO IA- 2/2021 () CR. APP(SJ)	3 BILTU RISHI vs THE STATE OF BIHAR	MD. HELAL AHMAD	SUJIT KUMAR SINGH
1175. CR. APP (SJ)/996/2020 Against Convictio IA- 2/2021 () CR. APP(SJ)	5 RAGHUNANDAN PRASAD YADAV @ RAGHUNANDAN YADAV vs THE STATE OF BIHAR	MURARI PRASAD SINHA ARUN KUMAR SINHA	SUJIT KUMAR SINGH
1176. CR. APP (SJ)/1443/2021 R.I. FOR SEVEN YE CR. APP(SJ)	1 SANJAY PASWAN vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
1177. CR. APP (SJ)/1526/2021 AGAINST CONVICTIO CR. APP(SJ)	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
1178. CR. APP (SJ)/1537/2021 Against Convictio CR. APP(SJ)	1 MD. MONAZIR vs THE STATE OF BIHAR	DILIP KUMAR ROY HANSRAJ APURVA KUMAR	A.G.

**MATTER -4**

1179. CR. WJC/243/2021 226 M. Miscellaneous	1 GEETA DEVI vs THE STATE OF BIHAR	ANKIT KATRIAR	A.G.
1180. CR. WJC/344/2021 226,227 H. For Release fro	1 JAMILA KHATOON @ JAMILA KHATUN vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA.	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.

**FOR ORDERS - TIED UP**

1181. CR. APP (SJ)/11/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 KARU YADAV @ SUNIL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1182. CR. MISC./10519/2021 439,AND,440 R.BAIL-1	1 RAMJEE PRASAD @ RAMJI PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1183. CR. MISC./22167/2021 304(B),201,34 R.BAIL-1	1 ARJUN SHARMA vs THE STATE OF BIHAR	ARVIND KUMAR PRERNA ANAND	A.G.

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AFTER D.B. OF 10.30 A.M.)  
Mr. Justice Arvind Srivastava**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>TO BE MENTIONED</u></b>				
1.	CR. MISC./3054/2021 R.BAIL-1	1 VIJAY YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
2.	CWJC/7691/2017 POST RETIRE, HEALT	14 GIRIJA DEVI vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD KUNWAR	PANKAJ KUMAR-SC12 AMAR NATH SINGH KUMAR PRIYA RANJAN
3.	CWJC/11230/2017 POST RETIRE, UNIV.	16 INDU DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR RAJESH KUMAR SINGH	PRABHAKAR JHA-GP27 RAJENDRA KUMAR GIRI NAGENDRA KUMAR SINGH
4.	CWJC/6856/2020 LAND ENCROACHMENT	4 KRISHNANAND MANDAL vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA SHOURYA SANYAL	SAJID SALIM KHAN ( SC25 )
5.	CWJC/7420/2020 SELECTION , POLIC	4 SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	LALIT KISHORE (AG) NADIM SERAJ (GP5) SANJAY PANDEY
6.	CWJC/8582/2020 OTHERS, HEALTH SER	3 BAIJNATH PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	LALIT KISHORE ( AG ) S.D.YADAV,(AAG9)
7.	CWJC/8610/2020 TRANSFER , HEALT	5 SAROJ SINGH @ DR. SAROJ SINGH @ SAROJ KUMARI SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	LALIT KISHORE ( AG ) AJAY BEHARI SINHA SANJAY KUMAR TIWARI RAJNISH SHANDILYA
8.	CWJC/8611/2020 E.C.ACT	5 ANISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	LALIT KISHORE ( AG ) PRASHANT PRATAP
9.	CWJC/8615/2020 SALARY, SCHOOL SER	5 MD. SOHAIL vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	LALIT KISHORE ( AG ) SUBASH CHAND MISHRA (SC16) SHRI PRAKASH SRIVASTAVA
10.	CWJC/8619/2020 CUSTOM (EXCLUDING	5 TUSHAR JAIN vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH ( ASG ) ANSHAY BAHADUR MATHUR ANSHUMAN SINGH
11.	CWJC/8628/2020 SELECTION , HEALT	4 DR. SUNITA KUMARI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE ( AG ) S.D.YADAV,(AAG9) NIKESH KUMAR
12.	CWJC/8640/2020 OTHERS	4 BISHUNDEO PRASAD YADAV vs THE STATE OF BIHAR	RANVIJAY SINGH RAJKUMAR RAJESH MANOJ KUMAR	LALIT KISHORE ( AG ) DR. ANAND KUMAR RAJ KISHORE ROY, GP18
13.	CWJC/8674/2020 cancellation of p E.C.ACT	5 BALESHWAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
14.	CWJC/8680/2020 LAND ENCROACHMENT	2 VIJAY SHARMA @ MAGANI SHARMA, vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12)
15.	CWJC/8686/2020 WITHHOLDING/CANCEL	6 ROSHANI PRASAD vs THE ARYABHATTA KNOWLEDGE UNIVERSITY	MURARI PRASAD SINHA SUDHIR KUMAR APURV HARSH MANU TRIPURARI SUJIT KUMAR	AWADHESH KUMAR
16.	CWJC/8689/2020 MINES REGULATION &	5 BROAD SON COMMODITIES PRIVATE LIMITED vs THE STATE OF BIHAR	AVINASH SHEKHAR SURAJ SAMDARSHI RAJAN PRAKASH	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT
<b><u>MATTER -1</u></b>				
17.	CR. APP (SJ)/106/2020 against convictio CR. APP(SJ)	4 ASHOK CHOUDHARY vs THE STATE OF BIHAR	MD. HARUN QUARESHI	ZEYUL HODA

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18.	CR. WJC/354/2020 226,227 G. For Registering	4	RANDHEER RANJAN @ SANJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME POLICE DEPTT. GOVT. OF BIHAR, PATNA.	KUNDAN KUMAR RANJEET KUMAR MOHIT SHRIWASTAVA	A.G. ABHITABH KUMAR SANTOSH KR.SINGH
19.	CR. WJC/401/2020 226,227 C. Proper Investig	3	SIHANTA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE GOVT. OF BIHAR, PATNA.	ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM AKSHAY LAL PANDIT	A.G. PAWAN KR.(ACTO AG. BIHAR)
20.	CR. APP (SJ)/1090/2020 Against Convictio CR. APP(SJ)	4	ASHOK SINGH @ BOKWA vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MEENA SINGH	SUJIT KUMAR SINGH RANJEET CHOUBEY
21.	CR. APP (SJ)/1522/2020 AGAINST CONVICTIO CR. APP(SJ)	2	MD. GULSER ALAM @ MD. GULSHER ALAM @ GULVA vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA SHASHANK SHEKHAR SINHA	A.G. BINOD BIHARI SINGH
22.	CR. MISC./3810/2020 498A A.BAIL	6	MD. SHAHJAHAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	ANITA KUMARI PAWAN KUMAR SINGH RANJEET KUMAR SINGH
23.	CR. MISC./3867/2020 498(A),341,323,32 A.BAIL	6	MD. TASAWAR vs THE STATE OF BIHAR	MD. HELAL AHMAD VIKASH KUMAR SHUKLA	AJAY KUMAR NADIMUL HASAN
24.	CR. MISC./3871/2020 498A, A.BAIL	6	RAVISH SINHA vs THE STATE OF BIHAR	SATISH KUMAR SINHA MANISH MOHAN KATERYAR ASHOK KUMAR SINHA	BINOD KUMAR JAGDHAR PRASAD BHUPENDRA KUMAR
25.	CR. MISC./3954/2020 406,498A,34 A.BAIL	8	NANDLAL PRAJAPATTI vs THE STATE OF BIHAR	SHYAM BIHARI SINGH	SHYAM KUMAR SINGH ASHOK KUMAR GARG
26.	CR. MISC./3966/2020 406,409,420 A.BAIL	6	BALWANT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	BAL MUKUND PRASAD SINHA PRAVIN KUMAR SINHA PREETY KUNWAR
27.	CR. MISC./4190/2020 467,468,471,406,4 A.BAIL	7	SRI JAI PRAKASH YADAV @ JAI PRAKASH YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH SHANTI BHUSHAN SINGH	AKSHAY LAL PANDIT
28.	CR. MISC./4210/2020 323,341,498A,34 A.BAIL	5	GANESH MEHTA @ GANESH YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	PUSHPA SINHA.1
29.	CR. MISC./4214/2020 419,420,467,468 A.BAIL	8	YUGAL KISHORE JHA vs THE STATE OF BIHAR	RATANAKAR JHA KUSUM RANI	PARMESHWAR MEHTA
30.	CR. MISC./4237/2020 323,406,379,420,5 A.BAIL	6	JITENDRA MAHTO vs THE STATE OF BIHAR	ANIL KUMAR SURYA PRAKASH SINGH	RENUKA RATNAKAR SANJAY KUMAR TIWARI VIJAY SHANKAR SHRIVASTAVA
31.	CR. MISC./4245/2020 323,324,341,379,4 A.BAIL	6	RAKESH KUMAR RAY @ RAKESH KUMAR @ RAKESH RAY vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH	SANJAY KUMAR PANDEY UDESHYA KUMAR YADAV GAGAN DEO YADAV
32.	CR. MISC./4297/2020 307,341,323,379,3 A.BAIL	6	MANGAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR BIMAL KUMAR MARUTI KUMARI SANJEEV KUMAR SINGH	ASHOK KUMAR SINGH
33.	CR. MISC./4303/2020 498A A.BAIL	6	MD. NASIM @ NASIM vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	PUSHPA SINHA.1 BALESHWAR KAMAT SUNIL KUMAR
34.	CR. MISC./4380/2020 366A A.BAIL	6	BABITA DEVI vs THE STATE OF BIHAR	ANISH KUMAR AMRENDRA KUMAR	MADAN KUMAR
35.	CR. MISC./4548/2020 498(A) A.BAIL	7	UPENDRA YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR	NAGENDRA PRASAD CHANDRA BHUSHAN DAS
36.	CR. MISC./4557/2020 498(A),323,379,34 A.BAIL	6	AVINASH KUMAR @ AWINASH KUMAR vs THE STATE OF BIHAR	RAM BINOD SINGH	RAMESH CHANDRA SANJAY KUMAR GHOSARVEY
37.	CR. MISC./14050/2020 341,342,370,376,1 A.BAIL	5	MANOWAR ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA ROUNAK KUMAR SINGH (PANKAJ)	MD. MATLOOB RAB

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38.	CR. MISC./14111/2020 302,120B,34 A.BAIL	10 JITAN DAS @ JITAN KUMAR vs THE STATE OF BIHAR	SARVESHWAR TIWARY	ISHRAT BANO NEERAJ KUMAR SINGH AMRIT ABHIJAT GHANSHYAM
39.	CR. MISC./14132/2020 498(A),354 A.BAIL	3 DHIRAJ KUMAR SINGH @ DHIRAJ SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR	BISHWESHWAR RAM
40.	CR. MISC./19959/2020 447,341,323,324,3 A.BAIL	3 GANESH RAY vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY VIJAY BARDHAN PANDEY	DAMODAR PRASAD TIWARY
41.	CR. MISC./25410/2020 302,201,34,364 R.BAIL-1	7 RANJEET SINGH @ RANJEET KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. JAI PRAKASH SINGH
42.	CR. MISC./29372/2020 302,34 R.BAIL-1	4 RAJU KUMAR MAHTO @ RAJU MAHTO vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SOURAV SUMAN	A.G.
43.	CR. MISC./30199/2020 304-B,201,34 A.BAIL	2 DIPAK YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	SURENDRA PRASAD SINGH, A.P.P.
44.	CR. MISC./30200/2020 341,323,307,34 A.BAIL	2 RAMESH SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SURENDRA PRASAD SINGH, A.P.P.
45.	CR. MISC./30201/2020 341,323,307,34, A.BAIL	2 PAPPU RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SURENDRA PRASAD SINGH, A.P.P.
46.	CR. MISC./30202/2020 406,420(B) A.BAIL	2 MD. JUBER ALAM @ MD. JUBEAIR vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. SURENDRA PRASAD SINGH, A.P.P. MUKESH KUMAR RANA
47.	CR. MISC./30647/2020 392 R.BAIL-1	4 OM PRAKASH KUMAR vs THE STATE OF BIHAR	UPENDRA KUMAR KUMARI SUJATA SINHA	A.G.
48.	CR. MISC./30655/2020 448,504,506,385,3 R.BAIL-1	4 AJAY KUMAR SINGH @ CHUNCHUN SINGH @ CHUNCHUN KUMAR SINGH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA
49.	CR. MISC./30681/2020 302,34 R.BAIL-1	3 NAND LAL PAWAN vs THE STATE OF BIHAR	ANSUL SAGRIKA	A.G.
50.	CR. MISC./31035/2020 147,148,149,302,3 R.BAIL-1	4 BABAN KUMAR @ SNEHANAND vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. PRABHAT RANJAN SINGH
<b><u>FOR ORDERS</u></b>				
51.	CR. MISC./31101/2020 30(a),37(c) A.BAIL	1 BHARAT SINGH vs THE STATE OF BIHAR	SHYAM KISHOR SINGH PARMESHWAR VISHWAKARMA	A.G. RAJENDRA SINGH
52.	CR. MISC./3060/2021 147,148,149,447,3 R.BAIL-1	1 SANJEEV KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV	A.G.
53.	CR. MISC./3085/2021 341,323,504,506,4 R.BAIL-1	2 MUKESH KUMAR OJHA vs THE STATE OF BIHAR	SANJEEV KUMAR DHARNIDHAR MISHRA BAIDYANATH PRASAD	A.G. ADITYA NATH PANDEY
54.	CR. MISC./3109/2021 120B,409,420,468, R.BAIL-1	2 SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI.	UDAY PRATAP SINGH	A.G.
55.	CR. MISC./3116/2021 302,34 R.BAIL-1	1 RAVICHANDRA @ RAVICHANDRA PASWAN vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
56.	CR. MISC./3123/2021 272,273 R.BAIL-1	1 VIBHISHAN KUAMR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
57.	CR. MISC./3128/2021 304(B),201,34 R.BAIL-1	1 MUKESH KUMAR @ MUKESH KUMAR RAI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
58.	CR. MISC./3135/2021 8,20(B)(II)(b) R.BAIL-1	1 SUNIL KUMAR PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
59.	CR. MISC./3137/2021 25(1-B)a,26,35 R.BAIL-1	1 RAJU SAH vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
60.	CR. MISC./3140/2021 302,34 R.BAIL-1	1 MAHADEV DAS vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
61.	CR. MISC./3143/2021 302,34 R.BAIL-1	1 MANOJ RAI vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.

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62.	CR. MISC./3144/2021 25(1-b)a,26,35 R.BAIL-1	1	SUBAL YADAV vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR A.G.
63.	CR. MISC./3145/2021 341,323,448,307,3 R.BAIL-1	1	MANIK YADAV @ MANOJ YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH A.G. ROHIT KUMAR SHARMA ROHIT KUMAR SHARMA ROHIT KUMAR SHARMA
64.	CR. MISC./3150/2021 379,411 R.BAIL-1	1	SUBHASH KUMAR @ PANDEY vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD A.G.
65.	CR. MISC./3152/2021 420,406,408,409 R.BAIL-1	1	YOGENDRA KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR SINGH A.G.
66.	CR. MISC./3153/2021 370 R.BAIL-1	1	ABDUL RASHID vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH A.G.
67.	CR. MISC./3154/2021 394,302 R.BAIL-1	1	MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH A.G.
68.	CR. MISC./3156/2021 272,273 R.BAIL-1	1	DAYARAM vs THE STATE OF BIHAR	MD FAZLE KARIM A.G.
69.	CR. MISC./3158/2021 392 R.BAIL-1	1	MUSTAQUE KHAN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA A.G.
70.	CR. MISC./3161/2021 272,273,308,34 R.BAIL-1	1	GAUTAM RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH A.G.
71.	CR. MISC./3162/2021 363,366A R.BAIL-1	1	RAJESH KUMAR @ RAJESH MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV A.G.
72.	CR. MISC./3163/2021 376,447,504,506, R.BAIL-1	1	SAURABH KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA A.G.
73.	CR. MISC./3164/2021 r. bail R.BAIL-1	1	GOLU KUMAR @ DILIP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH A.G.
74.	CR. MISC./3168/2021 341,323,376,504 R.BAIL-1	1	MD. RABBANI vs THE STATE OF BIHAR	ABUL KALAM A.G.
75.	CR. MISC./3169/2021 399,402 R.BAIL-1	1	TAUQUIR SAH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA A.G.
76.	CR. MISC./3170/2021 272,273 R.BAIL-1	1	RINKU KUMAR SINGH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN A.G.
77.	CR. MISC./3172/2021 279,427 R.BAIL-1	1	RAMBHU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY A.G.
78.	CR. MISC./3173/2021 147,148,323,307,3 R.BAIL-1	1	MUNNI KUNWAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH A.G.
79.	CR. MISC./3175/2021 8,20(b)(ii)(A) R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	ARUN A.G.
80.	CR. MISC./3178/2021 regular bail R.BAIL-1	1	YOGENDRA MANJHI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH A.G.
81.	CR. MISC./3180/2021 30(a),41(i)(ii) R.BAIL-1	1	CHANDAN MAHTO @ CHANDAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G.
82.	CR. MISC./3181/2021 20(b)(ii)(c),22(b) R.BAIL-1	1	UTTAM KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1 A.G.
83.	CR. MISC./3183/2021 regular bail R.BAIL-1	1	BHOLA YADAV @ BABA @ AMARJEET YADAV @ GURUJEE vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA A.G.
84.	CR. MISC./3184/2021 401,414 R.BAIL-1	1	DIPAK KUMAR @ DIPAK PODDAR vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD SANTOSH KUMAR PREM RANJAN KUMAR A.G.
85.	CR. MISC./3185/2021 354(C),354(D),384 R.BAIL-1	1	PRAMOD KUMAR PATEL vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA A.G. SHASHANK KUMAR SINGH AKSHAY ASHISH MANISH KUMAR
86.	CR. MISC./3186/2021 regular bail R.BAIL-1	1	MOHAMMAD JUNAID vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA A.G.
87.	CR. MISC./3187/2021 272,273 R.BAIL-1	1	KITABUDDIN ANSHARI vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP RAKESH MOHAN SINGH A.G.
88.	CR. MISC./3190/2021 366(A) R.BAIL-1	1	NARDA MANJHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD A.G.



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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>CONSOLIDATED LIST OF HONOURABLE COURT</b>					
<b><u>FOR ORDERS</u></b>					
1.	CR. MISC./77807/2019 323,498A,120B, A.BAIL	4 SUGAN KUMAR CHANDAN vs THE STATE OF BIHAR	SHIVENDRA PRASAD ARJUN KUMAR	UPENDRA KUMAR ABHIJEET GAUTAM	
2.	CR. MISC./11006/2020 420,467,468,34 R.BAIL-1	8 PRABHU KUMAR @ PAPPU KUMAR vs THE STATE OF BIHAR	SANJIV SHARAN	GANESH PRASAD SINGH VAGISHA PRAGYA VACAКNAVI	
3.	CR. MISC./3191/2021 302,341,323,447,3 R.BAIL-1	1 BAIJU PRASAD GUPTA @ BAIJU GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.	
4.	CR. MISC./3197/2021 company act, 2013 R.BAIL-1	1 PIYUSH BARNWAL vs THE STATE OF BIHAR	VIRENDRA KUMAR ASHOK KUMAR SINHA RAVI BHUSHAN PRASAD VERMA	A.G.	
5.	CR. MISC./3198/2021 394, R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.	
6.	CR. MISC./3201/2021 341,323,324,307,3 R.BAIL-1	1 JAIRAM PASWAN vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.	
7.	CR. MISC./3202/2021 364A,120B,34, R.BAIL-1	1 ABHINAV KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.	
8.	CR. MISC./3203/2021 R.BAIL-1	1 PRAMOD MAHTO @ PRAMOD KUMAR MAHTO AND ORS vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.	
9.	CR. MISC./3204/2021 regular bail R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH MADHAV RAJ	A.G.	
10.	CR. MISC./3205/2021 272,273 R.BAIL-1	1 DEVKANT BISHWAS @ DEBU vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.	
11.	CR. MISC./3212/2021 272,273 R.BAIL-1	1 PRITAM KUMAR vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G.	
12.	CR. MISC./3216/2021 394,302 R.BAIL-1	1 MANJEET MANDAL @MANJEET KUMAR MANDAL@UMANATH MANDAL @UMANAND MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.	
13.	CR. MISC./3217/2021 379,411,420,120(B R.BAIL-1	1 MD. HARUN vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY BINAY KUMAR	A.G.	
14.	CR. MISC./3220/2021 393,302 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.	
15.	CR. MISC./3222/2021 25(1-B)A,26,35, R.BAIL-1	1 KALICHARAN CHAUHAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.	
16.	CR. MISC./3223/2021 147,148,149,341,3 R.BAIL-1	1 VIKKY PATEL @ CHANDAN KUMAR vs THE STATE OF BIHAR	ABHINAY RAJ	A.G.	
17.	CR. MISC./3225/2021 25(1-b)a,26,35 R.BAIL-1	1 SONU MAHANTH @ SONU YADAV @ SONU DAS vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.	
18.	CR. MISC./3226/2021 30(a),56(b) R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.	
19.	CR. MISC./3227/2021 363,366A,504,506, R.BAIL-1	1 MODAM MIYAN @ MODAM HUSSAIN vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	
20.	CR. MISC./3228/2021 414, R.BAIL-1	1 JITENDRA PATEL @ JITENDRA KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.	
21.	CR. MISC./3232/2021 420,489(A),489(B) R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.	
22.	CR. MISC./3233/2021 147,341,323,324,3 R.BAIL-1	1 SURENDRA CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.	
23.	CR. MISC./3234/2021 304(B),34 R.BAIL-1	1 SRIKANT RAM vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.	
24.	CR. MISC./3235/2021 341,323,307,504,1 R.BAIL-1	1 MANTI DAS vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.	

**FOR ORDERS - TIED UP**

- |     |   |   |  |                   |                           |
|-----|---|---|--|-------------------|---------------------------|
| 25. | CR. MISC./9947/2021<br>MOD(SJ) MOD (SJ)   | 1 | GEETA DEVI<br>vs THE STATE OF BIHAR    | RAM SUMIRAN RAI   | A.G                       |
| 26. | CR. MISC./16421/2021<br>MOD (SJ) MOD (SJ) | 1 | SHAJID ANSARI<br>vs THE STATE OF BIHAR | NITYA NAND NEERAJ | ANUJ KUMAR<br>SHRIVASTAVA |
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PATNA HIGH COURT	659	Tuesday 06th April 2021 Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay
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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Dr. Anil Kumar Upadhyay**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - TIED UP</u></b>				
1.	CR. MISC./49254/2019 14A R.BAIL-1	11 HASSAN HASSAN @ HASSAN @ HUSS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SHAIENDRA KUMAR SINGH MANOJ KUMAR SINGH S.D. SANJAY
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
2.	CWJC/3207/2020 GRAM PANCHYAT RAJY	3 SANTOSH KUMAR DIWAKAR vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	AJAY (GA5)
3.	CWJC/10686/2020 SELECTION , NON GA	2 ASHOK KUMAR vs THE STATE OF BIHAR	ABHINAY RAJ ALEXANDER ASHOK	LALIT KISHORE ( AG )
4.	CWJC/2842/2021 sarfaesi act TRADE & COMMERCE (	3 M/S PRINCE AGRO VERMI COMPOST, vs DAKSHIN BIHAR GRAMIN BANK THROUGH ITS CHAIRMAN,	ARVIND KUMAR TEWARY MANOJ KUMAR SINGH	DR. ALOK KUMAR SINHA
5.	CWJC/6176/2021 POST RETIRE, UNIV.	2 KAISAR vs THE STATE OF BIHAR	SHAHABUDDIN AZEEM @ S. AZEEM NISHANT RANJAN AKSHAY LAL PANDIT ARVIND KUMAR	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
<b>MATTER -2</b>				
6.	CWJC/19558/2016 PROMOTION , NON G	2 ANITA DEVI vs THE STATE OF BIHAR AND ORS	BIJAY SHANKAR CHOUBEY SIDDHARTH SHANKAR PANDEY	CHITRANJAN SINHAPAAG2 SARVESH KUMAR SINGH (AAG13)
7.	CWJC/10857/2019 SELECTION , NON GA	5 VIVEK KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA SMT. SANGITA KUMARI RITIKA RANI	MD. NADIM SERAJ (GP5) SATYAM SHIVAM SUNDARAM LALIT KISHORE DR. RATAN KUMAR DR. RATAN KUMAR
With	CWJC/10961/2019 SELECTION , NON GA	5 ANAMIKA KUMARI vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA RITIKA RANI SANGITA KUMARI	SHEO SHANKAR PRASAD (SC8) SATYAM SHIVAM SUNDARAM LALIT KISHORE (SC8) KUMOD KUMAR SHRIVASTAW
8.	CWJC/12210/2019 REM/DIS/TER, POLIC	3 SHIVNATH TURI @ SHIV NATH TURI @ CONSTABLE 08 SHIV NATH TURI vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR NO. 5 JITENDRA KUMAR BHARTI	MD. NADIM SERAJ (GP5)
9.	CWJC/14844/2019 OTHERS, SCHOOL SER	2 VINOD KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	MADHAW PD. YADAW (GP23)
10.	CWJC/21006/2019 SALARY, SCHOOL SER	2 SURYA KANT SINGH vs THE STATE OF BIHAR	SURESH KUMAR ISHWAR	JITENDRA KUMAR ROY NO1 ( SC13 ) SATYAM SHIVAM SUNDARAM
11.	CWJC/21248/2019 OTHERS, SCHOOL SER	2 PREMCHAND TRIPATHI vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	JITENDRA KUMAR ROY ( SC13 ) SATYAM SHIVAM SUNDARAM

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12.	CWJC/22814/2019 GRAM PANCHYAT RAJY	4	BIBI FARAJINA BEGAM @ B. FARAJINA BEGAM vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR SARVA DEO SINGH SANJAY KUMAR MD. NAJMUL HODDA	KAMESHWAR PD. GUPTA (GP10)
13.	MJC/1226/2020	2	RASHMI RANI vs RAJNISH RAUSHAN	RAVINDRA KUMAR SINHA	RAJEEV KUMAR SINHA SHANKAR KUMAR
14.	CWJC/2663/2020 LAND ENCROACHMENT	1	JHUNA DEVI @ JHUNNA DEVI, vs THE STATE OF BIHAR	MANOJ KUMAR JHA	MD.KHURSHID ALAM (AAG12)
15.	CWJC/4866/2020 POST RETIRE, BOARD	8	DINBANDHU PRASAD vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR RANJAN KUMAR JHA	SUBHASH PD. SINGH (GA3) PRASOON SINHA
16.	CWJC/7315/2020 REM/DIS/TER, SCHOO	6	MD. SARWAR ALAM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
With	CWJC/7418/2020 REM/DIS/TER, SCHOO	6	BIBI SHAHNAZ BANO vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
With	CWJC/1344/2021 REM/DIS/TER, SCHOO	1	MD. NAUSHAD AALAM vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	LALIT KISHORE ( AG )
17.	CWJC/7810/2020 WITHHOLDING/CANCEL	4	DR. VISHAL PRAKASH vs ARAYABHATTA KNOWLEDGE UNIVERSITY	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	LALIT KISHORE ( AG ) PRIYANK DEEPAK AWADHESH KUMAR SRI ASHUTOSH RANJAN PANDEY (AAG 15)
18.	CWJC/8342/2020 OTHERS, SCHOOL SER	2	SHARFUDDIN vs THE STATE OF BIHAR	PRATIK KUMAR SINHA	LALIT KISHORE (AG) PRABHAKARJHA, (GP27)
19.	CWJC/8345/2020 MATTERS RELATING T	2	RAJ KAMAL vs THE STATE OF BIHAR	BINAY KUMAR SINGH	LALIT KISHORE (AG) SATYAM SHIVAM SUNDARAM BINODANAND MISHRA
With	MJC/818/2020	1	MAHANTH SHATANAND GIRI HARIHAR SANSKRIT COLLEGE vs THE STATE OF BIHAR	SATYAM SHIVAM SUNDARAM	PRABHAKAR JHA (GP 27) AWADHESH PRASAD SINHA BINODANAND MISHRA
20.	CWJC/8346/2020 ADMISSION, POST-GR	2	KUMARI KSHIPRA vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR MOHIT SHRIWASTAVA	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY, (AAG15)
21.	CWJC/8347/2020 OTHERS, NON GAZETT	2	AZFAR ISLAM vs THE STATE OF BIHAR	HARSH SINGH	LALIT KISHORE (AG) SUBHASH PRASAD SINGH (GA3)
22.	CWJC/8352/2020 OTHERS, UNIV./COLL	2	ABRAR ALAM vs THE PURNEA UNIVERSITY	ONKAR KUMAR AMARESH KUMAR SINGH	SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA RAKESH KUMAR SAMRENDRA
23.	CWJC/8704/2020 PROMOTION , GAZETT	2	UDAY PRATAP SINGH vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE (AG) SHAILENDRA KUMAR SINGH ANJANI KR.(AAG4)
24.	CWJC/9000/2020 SELECTION , UNIV.	3	DR. KRISHNA CHANDRA ROY, vs THE STATE OF BIHAR	AMISH KUMAR	LALIT KISHORE ( AG ) ARCHANA ASHOK CHAUDHARY
25.	CWJC/9187/2020 SELECTION , SCHOO	2	GOUTAM KUMAR PANDEY vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH	LALIT KISHORE ( AG ) J. K. ROY 1(SC13) J. K. ROY 1(SC13) GYAN SHANKAR
26.	CWJC/9206/2020 SELECTION , NON GA	2	PRABESH KUMAR DAS, vs THE STATE OF BIHAR	ABHINAY RAJ	LALIT KISHORE ( AG ) M. N. H. KHAN (SC1)
27.	CWJC/9414/2020 TRADE & COMMERCE (	2	SANJIV KUMAR MISHRA vs M/S HINDUSTAN PETROLEUM CORPORATION LTD.	RATNESH KUMAR SINGH	RAJEEV PRAKASH
28.	CWJC/803/2021 MATTERS RELATING T	2	MD. IRFAN vs THE BIHAR SCHOOL EXAMINATION BOARD,	AJAY KUMAR	BINITA SINGH

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29.	CWJC/1262/2021 SUSPENSION , UNIV.	3 SHASHIKANT RAY vs THE UNION OF INDIA	ALOK KUMAR @ ALOK KR SHAHI UJJAWAL BHUSHAN	DR. K. N. SINGH ( ASG)
30.	CWJC/1973/2021 ESTB. RECO.OF EDUC	2 BUDDHA INSTITUTE OF HEALTH EDUCATION, vs THE STATE OF BIHAR	PRASHANT SINHA AMIT KUMAR	LALIT KISHORE (AG)
31.	CWJC/2423/2021 WORKS CONTRACT	2 JAGAT NARAYAN NAYAK vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) MITHILESH KUMAR RAI
32.	CWJC/4669/2021 ADMISSION, MEDICAL	3 KUMAR UTSAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ASHISH GIRI SUMIT KUMAR JHA PRANAV KUMAR JHA	NAGENDRA PRASAD YADAV (SC23) PRASOON SINHA
33.	CWJC/4786/2021 TRANSFER , SCHOO	2 MEENA KUMARI, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	PRIYANKA SINGH ANUJ KUMAR KUMARI ANUPAM	LALIT KISHORE ( AG ) BINODANAND MISHRA
34.	CWJC/4993/2021 OTHERS, SCHOOL SER	2 INDU KUMARI SONI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJAN	LALIT KISHORE (AG) BINITA SINGH(SC28)
35.	CWJC/5028/2021 GRAM PANCHYAT/ ZIL	2 DEEPAK KUMAR THAKUR vs THE STATE ELECTION COMMISSION (PANCHAYAT)	ARUN KUMAR	LALIT KISHORE ( AG ) SANJEEV NIKESH

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDERS

1.	CWJC/17378/2016 PROMOTION , GAZETT	1 AJAY KUMAR vs THE STATE OF BIHAR AND ORS	RUPAK KUMAR MUKESH KUMAR SINHA	SUSHIL KUMAR-GP22 SATYENDRA KUMAR JHA DR. ANAND KUMAR
2.	CWJC/20445/2016 IA-1/2019 ( ) SELECTION , OTHER	1 MD. MAOJJAMMIL HUSSAIN vs THE UNION OF INDIA AND ORS	SANJAY KUMAR SHARMA	S.D SANJAY ADDL. SOC. GEN. ANJANI KUMAR SHARAN MANOJ KUMAR SINGH
3.	CWJC/147/2018 SALARY, BOARD/CORP	5 IRFAN AHMED KHAN vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION THROUGH ITS CHAIRMAN AND ORS	RAJ KUMAR MISHRA	SHAILENDRA KUMAR SINGH NIRMAL KUMAR
4.	C. MISC./741/2018 CIV.WRIT ARISING F	2 RAM DAYAL VERMA @ RAM DAYAL SINGH vs SHASHI SHAKI DHARI SINGH AND ANR	ARUN KUMAR BHAGAT MD. KHURSHID ALAM	INDRAJESH KUMAR VISHAL VIKRAM RANA KUMAR SHUBHAM INDRAJESH KUMAR
5.	CWJC/19697/2018 IA-1/2019 ( ) SALARY, HEALTH SER	1 MD. QAMAR QURAIISHI vs THE STATE OF BIHAR AND ORS	PRAKRITITA SHARMA PRAKRITITA SHARMA	AJAY BEHARI SINHA- GA8
6.	CWJC/4380/2019 COMP.GRND. , OTHER	3 RENU DEVI AND ANR vs THE UNION OF INDIA AND ORS	RAJIV KRISHNA BARIAR SANJIV KRISHNA BARIAR RAJESH KUMAR SINHA	S.D. SANJAY (ADDL. SOLICITOR GENERAL) AWADHESH KUMAR PANDEY
7.	CWJC/21891/2019 E.C.ACT	1 GAYATRI DEVI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	ARVIND UJJWAL (SC4)
8.	CWJC/4852/2020 OTHERS, SCHOOL SER	1 AMARJEET KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	SUBASH CHANDRA MISHRA (SC16)
9.	CWJC/5135/2020 PROMOTION , GAZETT	1 MURARI PRASAD vs THE STATE OF BIHAR	JAGNNATH SINGH PUSHKAR KUMAR RAY	MD. N.H. KHAN (SC1) SANJAY PANDEY
10.	CWJC/5141/2020 PROMOTION , GAZETT	1 SURYA NARAYAN TIWARI vs THE STATE OF BIHAR	JAGNNATH SINGH PUSHAKAR KUMAR RAJ )	MD. NADIM SERAJ ( GP5 ) SANJAY PANDEY
11.	CWJC/9151/2020 E.C.ACT	1 UPENDAR KUMAR OJHA vs THE STATE OF BIHAR	SHIV PRATAP SHYAM NANDAN	LALIT KISHORE ( AG )
12.	CWJC/10693/2020 POST RETIRE, SCHOO	1 SUNITA DEVI, vs THE STATE OF BIHAR	PRADEEP KUMAR SINHA NIRAJ KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC28)

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13.	CWJC/300/2021 COMP.GRND. , NON G	1 GURUDEV KUMAR TANTI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MUNISH KUMAR MINAKSHI KUMARI SHIV PRAKASH RAJESH KUMAR	LALIT KISHORE (AG) MD.NADIM SERAJ(GP5)
14.	MJC/582/2021	1 SHOMYA @ SOUMYA vs DIVYA PRAKASH SHRIVASTAVA	RAJEEV RANJAN	
15.	CWJC/1588/2021 SELECTION , SCHOO	1 RANJEET KUMAR MANDAL vs THE STATE OF BIHAR	RAMA KANT SINGH	LALIT KISHORE (AG)
16.	CWJC/2055/2021 POST RETIRE, NON G	1 MAN SAROVAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	BIRENDRA KUMAR	LALIT KISHORE (AG) ANJANI KUMAR(AAG4)
17.	CWJC/2183/2021 SELECTION , UNIV.	1 DEVENDRA BHUSHAN vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) SHILPA SINGH (GA12)
18.	CWJC/2492/2021 OTHER MISC. MATTER	1 PADMINI KUMARI vs THE STATE OF BIHAR	MD. SOBAN ASGHAR HEMANT KUMAR	LALIT KISHORE (AG) RAJIV ROY(GP1)
19.	CWJC/3598/2021 CONTRACT (SATUTORY	1 RAMESH PASWAN vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE (AG) KAMESHWAR PRASAD GUPTA (GP10) KAMESHWAR PRASAD GUPTA (GP10)
20.	CWJC/4040/2021 OTHERS, SCHOOL SER	1 MD. SHAKIR ALAM vs THE UNION OF INDIA	MANOJ KUMAR	DR.K.N.SINGH (ASG) SHILPA SINGH (GA12)
21.	CWJC/4182/2021 SUSPENSION , NON G	1 GANESH CHANDRA RAY vs THE STATE OF BIHAR	RAVINDRA KUMAR	LALIT KISHORE (AG) MD. RAISUL HAQUE (SC10)
22.	CWJC/5271/2021 SUSPENSION , NON G	1 RAMADHAR CHAUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR NAVIN SHARMA	DHURJATI KR. PRASAD (GP14) AWANISH NANDAN SINHA(GP21) AWANISH NANDAN SINHA(GP21)
23.	CWJC/5405/2021 OTHERS, SCHOOL SER	1 SHIV JEE RAM @ SHIV PRASAD RAM vs THE UNION OF INDIA	JAY PRAKASH SINGH	DR. K. N. SINGH ( ASG ) LALIT KISHORE ( AG )
24.	CWJC/5435/2021 OTHERS, SCHOOL SER	1 ARJUN PRASAD vs THE STATE OF BIHAR.	RAMA KANT SINGH	LALIT KISHORE (AG)
25.	CWJC/5478/2021 OTHERS, SCHOOL SER	1 PRIYA KUMARI @ PRIYA DEVI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	LALIT KISHORE (AG)
26.	CWJC/5681/2021 SELECTION , UNIV.	1 GANGA PRASAD SINGH vs THE DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY, PUSA, SAMASTIPUR	NARESH PRASAD	CHANDRA MOHAN SINGH
27.	CWJC/5826/2021 MINES REGULATION &	1 M/S MADHUCON PROJECTS LIMITED vs THE STATE OF BIHAR	SIDDHARTHA PRASAD OM PRAKASH KUMAR SUNIT KUMAR	LALIT KISHORE (AG) KUMAR RAVISH NARESH DIKSHIT
28.	CWJC/6383/2021 OTHERS, SCHOOL SER	1 RANJANA SINGH vs THE STATE OF BIHAR.	UMESH KUMAR MISHRA	LALIT KISHORE (AG)
29.	CWJC/6393/2021 PAY SCALES , SCHOO	1 SUDHIR KUMAR SINGH vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA AJAY KUMAR SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA 12)
30.	CWJC/6590/2021 transfer/ school OTHERS, SCHOOL SER	1 PANKAJ KUMAR vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	LALIT KISHORE ( AG )
31.	CWJC/7455/2021 GRAM PANCHYAT RAJY	1 MANISH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	RAJIV ROY (GP1)
32.	CWJC/7499/2021 E.C.ACT	1 TARKESHWAR SINGH vs THE STATE OF BIHAR	MANINI JAISWAL SANJEEV KUMAR MISHRA	LALIT KISHORE (AG)
33.	CWJC/7517/2021 SELECTION , SCHOO	1 DEVASHIL vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) PRABHAKAR JHA (GP 27)
34.	CWJC/7884/2021 OTHER MISC. MATTER	1 M/S SHREE SHYAM ROADLINK PVT. LTD. vs THE UNION OF INDIA	AMIT PANDEY	DR.K.N.SINGH (ASG) KUMAR SACHIN
35.	CWJC/8103/2021 MINES REGULATION &	1 RAJ KUMAR SINGH RAJA CCONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI	P. N. SHAHI ( AAG6 ) NARESH DIKSHIT
36.	CWJC/8166/2021 TRANSFER, BANK SER	1 POORNIMA KUMARI vs UTTAR BIHAR GRAMIN BANK	SATYENDRA NARAYAN SINGH	AJAY KUMAR SINHA

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37. CWJC/8313/2021  
RGL.AD-HOC., NON G
- 1 RAMESH KUMAR  
vs THE STATE OF BIHAR
- RAMA KANT SINGH MD.N.H.KHAN (SC1)
38. CWJC/8568/2021  
TRADE & COMMERCE (
- 1 PRITY  
vs UCO BANK THROUGH ITS  
GENERAL MANAGER
- SUMAN KUMAR MISHRA

**FOR ORDERS - TIED UP**

39. CR. MISC./23292/2021  
MOD (SJ) MOD (SJ)
- 1 SANDEEP YADAV @ SANDEEP  
KUMAR  
vs THE STATE OF BIHAR
- BIRENDRA KUMAR A.G.
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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Rajeev Ranjan Prasad**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR JUDGMENT</u></b>				
1.	CR. WJC/68/2021 MUNGER POLICE PER C. Proper Investig	8 AMAR NATH PODDAR vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY	MANAS PRAKASH	A.G MD. NADIM SERAJ MD.NADIM SERAJ(GP5)
2.	CWJC/12588/2019 POST RETIRE, GAZET (At 1:00 P.M.)	15 SURESH PRASAD vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	UDAY SHANKAR SARAN SINGH (GP19)
<b><u>TO BE MENTIONED</u></b>				
3.	CR. MISC./22632/2021 414,272,273 R.BAIL-1	1 MAHESH KORA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
4.	CR. APP (SJ)/1272/2017 R.I. FOR 7 YEARS CR. APP(SJ)	9 SURENDRA RAI @ FULENDRA RAI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH SADA NAND ROY RANJAY KUMAR PATEL SANJEEV KUMAR	SRI SUJIT KUMAR SINGH VIJAY KR SINGH NO. 1
5.	CR. APP (SJ)/358/2018 R.I. FOR 10 YEARS CR. APP(SJ)	7 NIRANJAN RAM @ NIRANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA NILANJAN CHATTERJEE GOURANGA CHATTERJEE	SRI SHYED ASHFAQUE AHMAD
6.	CR. APP (SJ)/2427/2019 AGAINST CONVICTIO CR. APP(SJ)	3 LALKESHWAR RAVIDAS vs THE STATE OF BIHAR	SUNIL PRASAD	SUJIT KUMAR SINGH
7.	CR. APP (SJ)/5141/2019 AGAINST CONVICTIO CR. APP(SJ)	6 GOLU KUMAR @ TRISHANT vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH MANISH KUMAR NO2	BIPIN KUMAR RAM NARESH RAY
8.	CR. REV./353/2020 JUVENILE JUSTICE CR. REV.	3 CHANDAN KUMAR @ CHANDAN KUMAR MAHTO vs THE STATE OF BIHAR	DILIP KUMAR TONDON PRATEEK TONDON	A.G. SANJAY KUMAR TIWARY SANJAY KUMAR TIWARY (APP)
9.	CR. APP (SJ)/439/2020 converted from Cr CR. APP(SJ)	2 SANTLAL SAH vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA	SATYA NARAYAN PRASAD
10.	CR. APP (SJ)/449/2020 Against convictio CR. APP(SJ)	1 MD. ISHHAQUE @ ISHHAQUE ALI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR PRAVIN KUMAR MALAY KUMAR CHOUDHARY	SYED ASHFAQUE AHMAD SUDHA CHANDRA SURENDRA KUMAR SINGH
11.	CR. APP (SJ)/540/2020 AGAINST CONVICTIO CR. APP(SJ)	2 AJAY KUMAR SINGH @ AJAY SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH GANESH PRASAD SINGH	SUJIT KUMAR SINGH
12.	CR. MISC./39059/2020 304B,34 R.BAIL-1	4 AKHLAKH AHMED@ AKHLAKH vs THE STATE OF BIHAR	RAKESH KUMAR SINGH FAKHURUDDIN ALI AHMAD	A.G. AKBAR ALI MR. MD. FAHIMUDDIN, A.P.P.
13.	CR. MISC./39177/2020 384,386,387,353,5 R.BAIL-1	3 VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA PARMESHWAR VISHWAKARMA	A.G DR. INDIWAR KUMARI
14.	CR. REV./107/2021 JUVENILE JUSTICE CR. REV.	3 SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G GANESH PRASAD SINGH



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15.	CR. REV./126/2021 JUVENILE JUSTICE CR. REV.	2	SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G. SANJAY KUMAR SHARMA (APP)
16.	CR. MISC./244/2021 304-B,34 R.BAIL-1	3	HARENDRA RAJAK vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST SHIV PRATAP	A.G. DAMODAR PRASAD TIWARY
17.	CR. MISC./259/2021 302,34 R.BAIL-1	2	BALRAM SHARMA vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. DEVENDRA PRASAD SINGH BIJENDRA KUMAR HARENDRA PRASAD MR.AKHILESHWAR DAYAL, APP
18.	CR. MISC./307/2021 341,323,324,307,3 R.BAIL-1	3	HARDEO YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. MD. NAZIR ANSARI
19.	CR. APP (SJ)/318/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	3	BALINDRA ROY @ BALENDRA ROY vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G.
20.	CR. MISC./326/2021 366(A),380,34 R.BAIL-1	2	AHMAD ALI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MITHLESH KUMAR KHARE
21.	CR. MISC./335/2021 354B,363,366A,504 R.BAIL- 1	2	MD. RAHIS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. MRITUNJAY KUMAR NIRALA
22.	CR. APP (SJ)/339/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	2	NARENDRA SINGH @ NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. MURLI DHAR
23.	CR. MISC./348/2021 394 R.BAIL-1	2	ASHOK SAO @ ASOK SHAV vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G. NARSINGH TANTI
24.	CR. APP (SJ)/811/2021 R.I. FOR 7 YEARS CR. APP(SJ)	3	MANISH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
25.	CR. MISC./3826/2021 302,34 R.BAIL-1	5	CHUMAN YADAV vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G. MD. ATAUR RAHMAN
<b>MATTER -1</b>					
26.	CR. APP (SJ)/4448/2019 AGAINST CONVICTIO CR. APP(SJ)	3	RAMENDRA PANDEY vs THE STATE OF BIHAR	SUSHMITA MISHRA SURYA NARAYAN SAH RAKESH KUMAR PANDEY	BIPIN KUMAR
27.	CR. WJC/319/2020 226,227 C. Proper Investig	1	SAMBHU RAM vs THE STATE OF BIHAR THROUGH PRINCIPAL SECTT. MINISTRY OF HOME AFFAIRS GOVT. OF BIHAR PATNA	RAJEEV RANJAN	SHEO SHANKAR PRASAD
28.	CR. WJC/236/2021 226,227 H. For Release fro	1	SURENDRA MAHTO vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G.
29.	CR. WJC/390/2021 226,227, M. Miscellaneous	1	AJIT SINGH @ AJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHAIRMAN, BIHAR STATE SENTENCE REMISSION BOARD, PATNA	BINDESHWAR PRASAD SINGH	A.G.
30.	CR. MISC./1258/2021 147,148,341,447,5 R.BAIL-1	3	UMESH SINGH vs THE STATE OF BIHAR	NILESH KUMAR SHIVAM UDBHAV	A.G. SANJAY KUMAR MADAN KUMAR
31.	CR. APP (SJ)/1259/2021 u/s 14 (A) (2) SC SC/ST ACT (RB)	2	AMARJEET RAM vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN	A.G. AJAY KUMAR PANDEY
32.	CR. MISC./1265/2021 302,34, R.BAIL-1	2	MAHADEO CHOUDHARY @ MAHADEV CHOUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. MADAN KUMAR
33.	CR. APP (SJ)/1442/2021 R.I. FOR 10 YRS CR. APP(SJ)	1	RAJ NATH SINGH vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA LAL BAHADUR SINGH	A.G.
34.	CR. MISC./2139/2021 147,148,149,341,3 R.BAIL-1	2	KRITLAL SINGH @ BRIJLAL SINGH vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G. HARENDRA PRASAD

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35.	CR. MISC./2149/2021 302,34 R.BAIL-1	2 SHILA DEVI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. JITENDRA KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH
With	CR. MISC./4102/2021 R.BAIL-1	2 SUBODH RAI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. SUNIL KUMAR SINGH
36.	CR. MISC./2166/2021 341,323,504,506,3 R.BAIL-1	2 TUNTUN SHARMA @ TUNTUN KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD	A.G KANHAIYA KISHORE(APP)
<b>MATTER -2</b>				
37.	CWJC/4323/2017 POST RETIRE, BOARD	17 ANIL KUMAR SRIVASTAVA vs THE MANAGING DIRECTOR, BIHAR FOOD SUPPLY AND CIVIL SUPPLIES CORPORATION LIMITED AND ANR	MD. JAVED JAFAR KHAN RAVI KUMAR ARYAN SINHA	SHAILENDRA KUMAR SINGH NIRMAL KUMAR
38.	CWJC/11748/2019 POST RETIRE, UNIV.	16 BINOD KUMAR SINHA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	KAMESHWAR KUMAR (GP17) MD. NADIM SERAJ BINITA SINGH BINITA SINGH AJAY BEHARI SINHA
39.	CWJC/11979/2019 POST RETIRE, GAZET	10 ASIF AHMED vs THE STATE OF BIHAR	NESAR AHMAD MRITYUNJAY KUMAR	AWANISH NANDAN SINHA (GP21) PRABHAT RANJAN
40.	CWJC/12100/2019 POST RETIRE, UNIV.	8 ARVIND KUMAR CHOUDHARY @ ARVINDRA KUMAR CHOUDHARY vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	PRABHAKAR JHA (GP27) MD. NADIM SERAJ BINITA SINGH BINITA SINGH
41.	CWJC/12108/2019 POST RETIRE, GAZET	5 SARFUL MAJEED, vs THE STATE OF BIHAR	NESAR AHMAD MRITYUNJAY KUMAR VIVEKANAND VIVEK	HARISH KUMAR ( GP8 )
42.	CWJC/12184/2019 POST RETIRE, UNIV.	7 DR. SARJUG PRASAD ALIAS DR. SARYUG PRASAD vs THE STATE OF BIHAR	VIDYA SAGAR LALAN KUMAR SINGH	SUBHASH CHANDRA MISHRA (SC16) SYED FIROZ RAZA ARABIND NATH PANDEY
43.	CWJC/12244/2019 POST RETIRE, SCHOO	7 NIRMALA DEVI vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH RAJA SURENDRA MOHAN	SMT. SHILPA SINGH (GA12) MANISH KUMAR
44.	CWJC/12786/2019 POST RETIRE, UNIV.	11 VINODA NAND MISHRA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	MD. NADIM SERAJ PRABHAKAR JHA (GP27) BINITA SINGH
With	CWJC/12788/2019 POST RETIRE, UNIV.	13 RAGHWENDRA JHA vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	MD. NADIM SERAJ MADAN JEET KUMAR (GP20) ARCHANA KHOPDE RAJEEV KUMAR SINGH RAJIV KUMAR SINGH
With	CWJC/20700/2019 POST RETIRE, UNIV.	4 SATYA NARAYAN SINHA @ SATYA NARAYAN SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	JITENDRA KUMAR ROY 1 (SC13) MD. NADIM SERAJ ALKA VERMA
45.	CWJC/13348/2019 SELECTION , UNIV.	4 DR. AMIT KUMAR vs THE STATE OF BIHAR	RAJENDRA NATH SINHA BALJEET KUMAR	MADANJEET KUMAR (GP20) SHAILENDRA KUMAR SINGH S.D.SANJAY(ADSG) KANAK VERMA (CGC) AMARESH KUMAR SINHA NAGADEO CHOUBEY
46.	CWJC/16594/2019 ESTB. RECO.OF EDUC	5 ALIGARH MUSLIM UNIVERSITYKISHANGANJ CENTRE, 360, REGISTRAR AMU ALIGARH 360, CHAKLA, KISHANGANJ, vs THE NATIONAL COUNCIL FOR TEACHERS EDUCATION	PRASHANT KUMAR SHRI NATH PATHAK	SUNIL KUMAR SINGH MADAN JEET KUMAR(GP20) S.D.SANJAY (ADDL.S.G.) RAJESH KUMAR VERMA

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47. CWJC/21751/2019 WORKS CONTRACT	8 PIYUSH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	SARVESH KUMAR (GP24) SHAILENDRA KUMAR SINGH SIDDHARTH HARSH MD. SHAMIMUL HODA
48. CWJC/25718/2019 POST RETIRE, GAZET	7 RABINDRA JHA, vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	S.RAZA AHMAD (AAG5)
49. CWJC/253/2020 POST RETIRE, BOARD	12 AFTAB AHMAD vs THE STATE OF BIHAR	MD. FAHIMUDDIN	RAJIV ROY (GP1) DR. ANAND KUMAR
With CWJC/387/2020 POST RETIRE, BOARD	12 SATYA PRIYA KUMAR SINHA vs THE STATE OF BIHAR	MD. FAHIMUDDIN	ABBAS HAIDER (SC6) DR. ANAND KUMAR
With CWJC/7615/2020 POST RETIRE, BOARD	4 MD. MOIJ vs THE STATE OF BIHAR	MD. FAHIMUDDIN	LALIT KISHORE (AG) YOGENDRA PD.SINHA (AAG7) DR. ANAND KUMAR
With CWJC/7657/2020 POST RETIRE, BOARD	4 RAM IQBAL SINGH vs THE STATE OF BIHAR	MD. FAHIMUDDIN	LALIT KISHORE (AG) SUBHASH PRASAD SINGH (GA 3)
With CWJC/7680/2020 POST RETIRE, BOARD	4 SUDHA DEVI vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR NOAIM AHMED RASHMI BHARTI	LALIT KISHORE ( AG ) YOGENDRA PD.SINHA (AAG7)
With CWJC/7683/2020 POST RETIRE, BOARD	4 NOAIM AHMED vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR RASHMI BHARTI	LALIT JISHORE ( AG ) MD. ABBAS HAIDER (SC6)
50. CWJC/8980/2020 E.C.ACT	3 KAMALA DEVI vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	LALIT KISHORE ( AG ) PRASHANT PRATAP (GP 2)

**FOR ORDERS**

51. CR. APP (SJ)/1625/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 SANJAY SINGH @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	SADANAND PASWAN RAVINDRA KUMAR SINGH
52. CR. MISC./14569/2021 30(a) R.BAIL-1	1 RAJ KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
53. CR. MISC./16170/2021 30(a) R.BAIL-1	1 NAND KISHORE MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.

**FOR ORDERS - TIED UP**

54. CR. MISC./79756/2019 120(B),420,468,47 A.BAIL	8 RAMNATH RAI vs THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, C.B.I., PATNA	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	BIPIN KUMAR SINHA MR. BIPIN KUMAR SINHA, APP AKHILESHWAR DAYAL APP
55. CR. MISC./32960/2020 regular bail R.BAIL-1	7 LAXMI SAHNI @ LAXMAN SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G. MR.RAM NARESH RAY
56. CR. APP (SJ)/132/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	5 KUNDAN PASWAN vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	A.G.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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**CONSOLIDATED LIST OF HONOURABLE COURT**

**FOR ORDERS**  
**MATTER-I (R.BAIL)**

1. CR. APP (SJ)/1266/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	2 MUKESH KEWAT vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SHIVENDRA PRASAD
2. CR. APP (SJ)/1582/2021 U/S-14A SC/ST ACT SC/ST ACT (RB)	1 SUBODH SINGH @ JAGO MAHADEO vs THE STATE OF BIHAR	JAI PRAKASH VERMA	BINAY KRISHNA
3. CR. APP (SJ)/1583/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1 SONU SINGH vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	BINAY KRISHNA
4. CR. APP (SJ)/1590/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 SANTOSH KUMAR JHA vs THE STATE OF BIHAR	SAKET TIWARY	A.G
5. CR. APP (SJ)/1591/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 DHANU YADAV vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G ASHOK KUMAR GARG

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6.	CR. APP (SJ)/1592/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1	KAMLESH KUMAR YADAV@KAMLESH YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	A.G
7.	CR. APP (SJ)/1593/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	RANJEET MAHTO vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G
8.	CR. APP (SJ)/1595/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1	RAKESH PATHAK vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G
9.	CR. APP (SJ)/1598/2021 U/S 14(A) SC/ST A SC/ST ACT (RB)	1	AJIT KUMAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G
10.	CR. APP (SJ)/1606/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	RAVI KUMAR RAM @ RAVI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
11.	CR. APP (SJ)/1621/2021 U/S 14 A(2) SC/ST IA- 1/2021 () SC/ST ACT (RB)	1	SHREE YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
12.	CR. APP (SJ)/1632/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	PRADEEP SRIVASTAVA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
13.	CR. APP (SJ)/1639/2021 302,120(B),34 SC/ST ACT (RB)	1	ZAMILA KHATOON vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G.
14.	CR. APP (SJ)/1645/2021 U/s 14(A)2 SC/ST SC/ST ACT (RB)	1	FANTUSH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G PRAMOD KUMAR THAKUR
15.	CR. APP (SJ)/1646/2021 U/s 14(A) SC/ST A SC/ST ACT (RB)	1	KAMLESH KR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G
16.	CR. APP (SJ)/1649/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	VIJAY KUMAR @ KADIR KHAN @ KADAR PASWAN vs THE STATE OF BIHAR	SUBODH KUMAR SWARN KIRAN	A.G
17.	CR. APP (SJ)/1653/2021 U/s 14(A)(2) SC/S SC/ST ACT (RB)	1	RANJEET THAKUR vs THE STATE OF BIHAR	RAJESH MOHAN TILAK SAO	A.G
18.	CR. APP (SJ)/1655/2021 302,120B,34 SC/ST ACT (RB)	1	SHAHIL @ SHAHIL RAJ vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G
19.	CR. APP (SJ)/1657/2021 147,341,323,307,3 SC/ST ACT (RB)	1	OM PRAKASH @ OM PRAKASH MAHTO vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G
20.	CR. APP (SJ)/1660/2021 302,120-B SC/ST ACT (RB)	1	BALINDER RAM vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN	A.G
21.	CR. APP (SJ)/1662/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	UMESH MANDAL vs THE STATE OF BIHAR	SHATRUGHAN PANDEY AWADHESH KUMAR PANDEY ATUL ANAND	A.G.
22.	CR. APP (SJ)/1664/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	AJAY CHAUHAN vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
23.	CR. MISC./2183/2021 25(1-B)A,26,35, R.BAIL-1	1	ANANDI PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G MADHURA NAND JHA
24.	CR. MISC./2186/2021 147,149,341,323,3 R.BAIL-1	1	RAJESH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G MADHURA NAND JHA
25.	CR. MISC./2188/2021 324,307,34 R.BAIL-1	1	RAKESH PASWAN vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G MADHURI LATA
26.	CR. MISC./2192/2021 304(B),34 R.BAIL-1	1	MD. MUSTAFA @ MOHAMMAD MUSTAFA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G MADHURI LATA
27.	CR. MISC./2198/2021 20,22,24,27A R.BAIL-1	1	RAHUL SAHANI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G MADHURI LATA
28.	CR. MISC./2199/2021 302,302, R.BAIL-1	1	JANAMEJAY KUMAR @ RUDAL KUMAR @ RUDAL YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G MADHURI LATA ARVIND KUMAR
29.	CR. MISC./2200/2021 394 R.BAIL-1	1	MD. SANNI @ RIZAWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G MOHAMMED ARIF

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30.	CR. MISC./2201/2021 302,452 R.BAIL-1	1 BOBI RAM @ BOBI KUMAR RAM vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G PARMATMA SINGH SIDDHARTHA KUMAR SINGH MOHAMMED ARIF
31.	CR. MISC./2203/2021 409,419,402,467,4 R.BAIL-1	1 MD. SARFRAJUDDIN vs THE C. B. I THROUGH S. P, PATNA	SHIVENDRA KUMAR SINHA RANJEET PATEL, ABHISHEK SINGH	A.G
32.	CR. MISC./2209/2021 30A R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	UPENDRA YADAV	A.G MOHAMMED ARIF
33.	CR. MISC./2211/2021 30-A R.BAIL-1	1 CHAMAN KUMAR @ CHAMANIYA vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G MOHAMMED ARIF
34.	CR. MISC./2212/2021 147,148,149,337,3 R.BAIL-1	1 TETARI DEVI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G MOHAMMED ARIF PARAS NATH
35.	CR. MISC./3437/2021 302,379,427,34 R.BAIL-1	1 MD. CHHOTU @ KHALIK vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
36.	CR. MISC./3440/2021 414,34 R.BAIL-1	1 SUNNY KUMAR @ RISHU vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G.
37.	CR. MISC./3442/2021 302 R.BAIL-1	1 MUKESH DAS @ MANGESH DAS vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
38.	CR. MISC./3444/2021 302,34 R.BAIL-1	1 MAHESHWAR DAS vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
39.	CR. MISC./3447/2021 30(a),33,36 R.BAIL-1	1 SAROJ SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
40.	CR. MISC./3448/2021 147,149,341,323,3 R.BAIL-1	1 UDAY KUMAR vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY SOMALI ACHARYA	A.G. SAKET ANAND CHHAYA KIRTI
41.	CR. MISC./3449/2021 302,34 R.BAIL-1	1 UMA SHANKAR RAI @ SIPAHI RAI vs THE STATE OF BIHAR	BABITA KUMARI VAISHNAVI SINGH PURUSOTTAM KUMAR	A.G.
42.	CR. MISC./3452/2021 409,419,420,467,4 R.BAIL-1	1 ATUL RAMAN @ ATUL RAHMAN vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
43.	CR. MISC./3457/2021 302,201,34 R.BAIL-1	1 ANUJ KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	A.G.
44.	CR. MISC./3466/2021 regular bail R.BAIL-1	1 SUJAY DAS vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
45.	CR. MISC./3468/2021 363,302,201,34 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	RAVI KUMAR PANDAY RAVI BHUSHAN	A.G. SATYENDRA RAI SHEKHAR SINGH
46.	CR. MISC./3469/2021 Regular bail R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
47.	CR. MISC./3471/2021 272,273 R.BAIL-1	1 BABLU KUMAR vs THE STATE OF BIHAR	PREM PRAKASH PODDAR	A.G.
48.	CR. MISC./3472/2021 regular bail R.BAIL-1	1 RAKESH MANJHI vs THE STATE OF BIHAR	SACHIDA NAND RAI AVINASH RAJ ABHAY KUMAR	A.G.
49.	CR. MISC./3476/2021 147,341,324,307,3 R.BAIL-1	1 MANOJ SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
50.	CR. MISC./3478/2021 8-C,21A R.BAIL-1	1 BYAS BIN @BYASH BIND @ KAYAS BIN @ KEYAS BIN @VYAS BIN vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G
51.	CR. MISC./3482/2021 147,148,149,323,3 R.BAIL-1	1 MAHENDRA CHAUHAN vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
52.	CR. MISC./3484/2021 272,273 R.BAIL-1	1 PAPPU SAH vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
53.	CR. MISC./3485/2021 304(B),34 R.BAIL-1	1 VIKAS MUKHIA @ VICKY MUKHIA vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
54.	CR. MISC./3486/2021 366(A),34 R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR KRISHNA MOHANN	A.G.

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55.	CR. MISC./3488/2021 criminal misc R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY A.G	
56.	CR. MISC./3489/2021 147,148,149,302 R.BAIL-1	1 SUNIL RAI vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G. PRAMOD KUMAR SINGH
57.	CR. MISC./3490/2021 363,366(a),376,37 R.BAIL-1	1 RANJIT PASWAN vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	A.G.
58.	CR. MISC./3491/2021 341,323,504,302,3 R.BAIL-1	1 RAM BALAK RAVIDAS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. ARJUN PRASAD
59.	CR. MISC./3496/2021 386,307,34 R.BAIL-1	1 BINAY SINGH @ VINAY SINGH vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
60.	CR. MISC./3499/2021 366A,328,376,34 R.BAIL-1	1 JAMAHIR RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA KAILASH CHANDRA CHOUDHARY	A.G.
61.	CR. MISC./3501/2021 30A R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
62.	CR. MISC./3504/2021 272,273,34 R.BAIL-1	1 SHANKAR THAKUR @ BABLU THAKUR vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ SHUBHAM BAJAJ	A.G.
63.	CR. MISC./3505/2021 302 R.BAIL-1	1 ARTI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
64.	CR. MISC./3510/2021 30-A,32-1,32-3,41 R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
65.	CR. MISC./3513/2021 341,323,326,307,5 R.BAIL-1	1 MOSAFIR SINGH @ BIRENDRA SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SHANKAR KUMAR	A.G. RAMCHANDRA SINGH
66.	CR. MISC./3515/2021 414 R.BAIL-1	1 JAMADAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
67.	CR. MISC./3516/2021 376D,34, R.BAIL-1	1 CHINTU YADAV @ CHINTU KUMAR vs THE STATE OF BIHAR	MOHIT RAJ ANKIT KUMAR MRIGENDRA KUMAR SINGH SHASHI BHUSHAN SINGH SHANTANU KUMAR	A.G. AKASH KESHAV DEEPAK KUMAR SINGH SHASHWAT VISHAL KUMAR SINGH
68.	CR. MISC./3520/2021 409,420,467,468,4 R.BAIL-1	2 MD. SARFARAJ UDDIN @ MD. SARFRAZUDDIN @ MD. SARFARAZ UDDIN vs C.B.I., THROUGH THE SUPERINTENDENT OF POLICE, CBI/ACU-VI/AC-II, NEW DELHI.	AKSHANSH ANKIT ASHOK KUMAR CHOUDHARY	A.G. BIPIN KUMAR SINHA
69.	CR. MISC./3522/2021 304(B),34 R.BAIL-1	1 KAUSHLENDRA YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
70.	CR. MISC./3523/2021 bail R.BAIL-1	1 NAGENDRA KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
71.	CR. MISC./3524/2021 394 R.BAIL-1	1 MD SANAULLAH @ SANAULLAH vs THE STATE OF BIHAR	ABUL KALAM	A.G.
72.	CR. MISC./3525/2021 272,273,34 R.BAIL-1	1 PRABHU SAH @ PRABHUNATH SAH vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
73.	CR. MISC./3526/2021 25(1-B)A,26,35, R.BAIL-1	1 ASHOK YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
74.	CR. MISC./3528/2021 272,273 R.BAIL-1	1 MUNNI LAL RAI @ MINILAL RAY vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G.
75.	CR. MISC./3530/2021 302, R.BAIL-1	1 BIMLESH YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. KUSUM RANI
76.	CR. MISC./3531/2021 30A,56B R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
77.	CR. MISC./3533/2021 341,324,307 R.BAIL-1	1 RADHEY SHYAM SINGH @ RADHE SHYAM SINGH @ RADHE SEYAM SINGH @ SHUBHAM SINGH vs THE STATE OF BIHAR	ROHIT KUMAR MANISH KUMAR NO 13	A.G.
78.	CR. MISC./3535/2021 414,420,34 R.BAIL-1	1 MD RAKIM @ MD KARIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
79.	CR. MISC./3542/2021 30,30-A,38-I,II R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.

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80.	CR. MISC./3547/2021 395 R.BAIL-1	1 MANI KUMAR @ MANI SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
81.	CR. MISC./3549/2021 302,34 R.BAIL-1	1 MD. JISHAN ALI @ MD. ZESHAN ALI @ MD. ZISHAN ALI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G. RAVI SHANKER PANKAJ
82.	CR. MISC./3550/2021 379 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH ADITYA KUMAR ANMOL RATAN	A.G.
83.	CR. MISC./3551/2021 30(a),41(i)(ii) R.BAIL-1	1 KAPILESHWAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
84.	CR. MISC./3553/2021 147,149,341,323,3 R.BAIL-1	1 GORE YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
85.	CR. MISC./3558/2021 341,379,307,504,5 R.BAIL-1	1 SHASHI KANT TIWARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH BINAY KUMAR SINGH	A.G. KUNDAN RATHORE@ KUNDAN KUMAR
86.	CR. MISC./3559/2021 U/S 3,4 OF FEMA A R.BAIL-1	1 ROHIT KUMAR @ VISHAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
87.	CR. MISC./3561/2021 30A R.BAIL-1	1 PRAMOD BHUIYAN vs THE STATE OF BIHAR	KUNDAN KUMAR YOGESH KUMAR	A.G.
88.	CR. MISC./3562/2021 302,387,120-B,34 R.BAIL-1	1 SHIV SHANKAR KUMAR @ REYANCE vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
89.	CR. MISC./3565/2021 302,323,324,341,4 R.BAIL-1	1 RANVIJAY SINGH @ RANVIJAY KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
90.	CR. MISC./3571/2021 395 R.BAIL-1	1 MANNU YADAV @ ABHIMANU YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
91.	CR. MISC./3575/2021 302,120(B),34 R.BAIL-1	1 PAPPU RAI vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR	A.G.
92.	CR. MISC./3576/2021 regular bail R.BAIL-1	1 MD.MUMTAZ vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
93.	CR. MISC./3577/2021 25(1-b)a,26 R.BAIL-1	1 BIJLI MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
94.	CR. MISC./3578/2021 302,34,120B R.BAIL-1	1 SURAJ YADAV @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR JHA	A.G. CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV
95.	CR. MISC./3579/2021 399,402,413,414, R.BAIL-1	1 AJEET KUMAR @ RANGDARWA @ GULLI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
96.	CR. MISC./3581/2021 20,22 R.BAIL-1	1 MD. SHAMIM @ SONELAL vs THE STATE OF BIHAR THROUGH ZONAL DIRECTOR, NARCOTICS CONTROL BUREAU, PATNA	CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND	A.G.
97.	CR. MISC./3582/2021 30(a) R.BAIL-1	1 AMIT KUMR GUPTA vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
98.	CR. MISC./3583/2021 302,201,34 R.BAIL-1	1 RAM SURAT SAHANI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
99.	CR. MISC./3584/2021 364 R.BAIL-1	1 GOLU KUMAR SINGH@GOLU KUMAR@GOLU vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
100.	CR. MISC./3586/2021 Regular bail R.BAIL-1	1 BUDHAN TURI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
101.	CR. MISC./3587/2021 341,323,504,307,3 R.BAIL-1	1 SAGAR PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
102.	CR. MISC./3593/2021 147,149,341,323,3 R.BAIL-1	1 MUKHIA KUMAR vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH	A.G.
103.	CR. MISC./3596/2021 30(a),32(3),41(1) R.BAIL-1	1 ADARSH KUMAR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
104.	CR. MISC./3597/2021 364(4),120B,84 R.BAIL-1	1 GAUTAM SINGH vs THE STATE OF BIHAR	MD. IMTIYAZ HUSSAIN BAMDEO PANDEY	A.G.

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105.	CR. MISC./3599/2021 147,148,149,447,3 R.BAIL-1	1	SUNIL KUMAR @ SUNIL KUMAR CHAUDHARY @ SUNIL CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
106.	CR. MISC./5508/2021 401 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
107.	CR. MISC./5509/2021 30A R.BAIL-1	1	KRISHNA KUMAR RAJBHAR vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
108.	CR. MISC./5510/2021 41,47,30(a),38(1) R.BAIL-1	1	JAY PRAKASH CHOUDHARY vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
109.	CR. MISC./5511/2021 341,376(AB),511,5 R.BAIL-1	1	MUKESH RAM vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
110.	CR. MISC./5515/2021 30(A) R.BAIL-1	1	PAWAN KUMAR SAH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
111.	CR. MISC./5516/2021 341,323,354(B),50 R.BAIL-1	1	RAVI KUMAR SINGH @ BABUA vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G.
112.	CR. MISC./5519/2021 409,420,467,468,4 R.BAIL-1	1	ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY RITESH KUMAR	A.G.
113.	CR. MISC./5520/2021 414,120(B),34 R.BAIL-1	1	KARGIL KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
114.	CR. MISC./5522/2021 364(A),120(B),34 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
115.	CR. MISC./5524/2021 376,498(A),313,50 R.BAIL-1	1	VIVEK KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. BHANU PRATAP SINGH
116.	CR. MISC./5527/2021 395,412 R.BAIL-1	1	SUSHIL KUMAR @ DABALU vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
117.	CR. MISC./5533/2021 147,149,341,323,3 R.BAIL-1	1	PARSURAM MOCHI vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	A.G. PARAS NATH
118.	CR. MISC./5536/2021 341,323,354(A),35 R.BAIL-1	1	PAPPU KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G.
119.	CR. MISC./5541/2021 120B,414 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
120.	CR. MISC./5542/2021 324,376,511,34 R.BAIL-1	1	SUMAN KUMAR PATEL vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. RAJESH KUMAR
121.	CR. MISC./5545/2021 30,30(a) R.BAIL-1	1	RAJESH RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
122.	CR. MISC./5546/2021 341,307,34 R.BAIL-1	1	SINTU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
123.	CR. MISC./5547/2021 399,402 R.BAIL-1	1	SUNIL SINGH vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
124.	CR. MISC./5548/2021 302,120(B),34 R.BAIL-1	1	ASHWANI KUMAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH PRAVIN KUMAR	A.G.
125.	CR. MISC./5549/2021 272,273,414,34 R.BAIL-1	1	RAMESH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
126.	CR. MISC./5550/2021 30(a) R.BAIL-1	1	NAGO PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	A.G.
127.	CR. MISC./5551/2021 341,323,498A,504, R.BAIL-1	1	PRANJAL PANDEY vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. SHEKHAR SINGH
128.	CR. MISC./5552/2021 272,273,420,467,4 R.BAIL-1	1	SANU MISHRA vs THE STATE OF BIHAR	BABITA KUMARI	A.G.
129.	CR. MISC./5554/2021 386 R.BAIL-1	1	ANUKESH KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
130.	CR. MISC./5558/2021 379,411 R.BAIL-1	1	AJAY YADAV vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.



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131.	CR. MISC./5560/2021 30A R.BAIL-1	1	MUNNA VERNWAL vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH SUNIL KUMAR MANISH KUMAR NO2	A.G.
132.	CR. MISC./5561/2021 341,342,323,307,3 R.BAIL-1	1	VINAY PATHAK vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BIMLESH KUMAR PANDEY
133.	CR. MISC./5563/2021 302,201,34,467,46 R.BAIL-1	1	KIRAN KUMARI @ KIRAN SINHA vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
134.	CR. MISC./5565/2021 392 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
135.	CR. MISC./5573/2021 30A R.BAIL-1	1	PRAMOD SAHNI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
136.	CR. MISC./5575/2021 30A R.BAIL-1	1	JODHAN KUMAR SAHU vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
137.	CR. MISC./5576/2021 302,34 R.BAIL-1	1	JIWACHH YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G. BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR
138.	CR. MISC./5578/2021 414,34 R.BAIL-1	1	JITENDRA KUMAR @ JITENDRA KUMAR SAHNI @ JITENDRA SAHNI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
139.	CR. MISC./5579/2021 7(a) R.BAIL-1	1	LAL BABU PASWAN vs THE STATE OF BIHAR THROUGH VIGILANCE	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G.
140.	CR. MISC./5590/2021 392,411 R.BAIL-1	1	SUNNY KUMAR @ SONU vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR, MIRITUNJAY KUMAR MISHRA	A.G.
141.	CR. MISC./5591/2021 302,394,120B R.BAIL-1	1	BIRAN SADA @ BIRENDRA SADA @ BIREN SADA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
142.	CR. MISC./5592/2021 25-1-B-A,26 R.BAIL-1	1	GOPAL KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
143.	CR. MISC./5594/2021 30-A R.BAIL-1	1	BAIDYANATH MAHTO vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
144.	CR. MISC./5595/2021 25,1-B-A,26,35 R.BAIL-1	1	RANJIT KUMAR RAJ vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM	A.G.
145.	CR. MISC./5596/2021 341,342,323,307,4 R.BAIL-1	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G.
146.	CR. MISC./5599/2021 147,148,149,323,3 R.BAIL-1	1	MANTU RAM vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	A.G.
147.	CR. MISC./5604/2021 302,307,324,34 R.BAIL-1	1	SIPAHI RAY vs THE STATE OF BIHAR	SATYAM SHIVAM SUNDARAM	A.G. RAKESH KUMAR
148.	CR. MISC./5605/2021 302,307,34 R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	MUKESH KANT	A.G.
149.	CR. MISC./5608/2021 272,273 R.BAIL-1	1	MITHILESH KUMAR KAMAT vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
150.	CR. MISC./5609/2021 30(a) R.BAIL-1	1	DINESH PASWAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
151.	CR. MISC./5610/2021 302,120B,34 R.BAIL-1	1	CHANDESHWARI SHARMA @ CHANO SHARMA vs THE STATE OF BIHAR	SHARDA NAND MISHRA HARISH CHANDRA PATEL	A.G.
152.	CR. MISC./5611/2021 30(a) R.BAIL-1	1	SANTOSH KUMAR MUKHIYA @ SANTOSH MUKHIYA vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
153.	CR. MISC./5612/2021 448,341,323,504,5 R.BAIL-1	1	LAXMAN KUMAR @ LAXMAN YADAV @ LAXMAN KUMAR PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
154.	CR. MISC./5613/2021 414,353,333,307 R.BAIL-1	1	AZAD SHATRU @ AJAT SHATRU vs THE STATE OF BIHAR	AMIT KUMAR JHA SUMIT RANJAN	A.G.
155.	CR. MISC./5615/2021 147,148,149,341,3 R.BAIL-1	1	MUNARIK YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.

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156.	CR. MISC./5616/2021 304(B),34 R.BAIL-1	1	RAM BILASH CHAUHAN vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	A.G.
157.	CR. MISC./5617/2021 341,323,498A,304B R.BAIL-1	1	PINTU CHAUHAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SANJAY KUMAR SINGH	A.G.
158.	CR. MISC./5618/2021 147,148,149,341,3 R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
159.	CR. MISC./5619/2021 393, R.BAIL-1	1	MUNNA VERMA @ ARYAN vs THE STATE OF BIHAR	MAHENDRA THAKUR VIJAY KUMAR	A.G.
160.	CR. MISC./5620/2021 REGULAR BAIL R.BAIL-1	1	VAIBHAV KUMAR @ VAIBHAV BARDHAN @ BITTU KUMAR @ BITTU SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
161.	CR. MISC./5622/2021 414,34 R.BAIL-1	1	BHOLA SAHANI @ BHOLA SAHNI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
162.	CR. MISC./5624/2021 304,34 R.BAIL-1	1	ARJUN MAHTO vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
163.	CR. MISC./5626/2021 147,341,324,307,3 R.BAIL-1	1	PREM KUMAR @ PREM SAH vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA RAVI BHUSHAN	A.G.
164.	CR. MISC./5627/2021 366A,372,34 R.BAIL-1	1	DEVENDRA PRASAD @ DEVENDRA vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
165.	CR. MISC./5628/2021 30(a) R.BAIL-1	1	RANJEET MAHTO @ RANJIT MAHTO vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G.
166.	CR. MISC./5629/2021 30(A),41(i),45 R.BAIL-1	1	VIVEK @ VIVEKANAND YADAV @ VIVEK KUMAR YADAV vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
167.	CR. MISC./5630/2021 341,342,307,302,1 R.BAIL-1	1	KARAN YADAV @ LADDU YADAV vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR MANOJ KUMAR NEETU JHA	A.G. RAJEEV SHEKHAR SANJEEV KUMAR
168.	CR. MISC./5633/2021 20(b)(ii)(c),22(c) R.BAIL-1	1	ROHIT KUMAR @ ROHIT KUMAR SAO vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM MRINAL SHANKAR	A.G.
169.	CR. MISC./5634/2021 414 R.BAIL-1	1	DIWAKAR KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
170.	CR. MISC./5635/2021 regular bail R.BAIL-1	1	BHOLA CHOUDHARY @ NIRAJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
171.	CR. MISC./5636/2021 420,379, R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
172.	CR. MISC./5637/2021 341,323,302,34, R.BAIL-1	1	SUNIL RAJAK @ SONELAL RAJAK vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
173.	CR. MISC./5639/2021 272,273,420,120B, R.BAIL-1	1	NAVNEET KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
174.	CR. MISC./5640/2021 304(B),34 R.BAIL-1	1	JAVED ANSARI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
175.	CR. MISC./5644/2021 302,34 R.BAIL-1	1	KUNDAN THAKUR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
176.	CR. MISC./5647/2021 Regular bail R.BAIL-1	1	AND ANR vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G.
177.	CR. MISC./5648/2021 304(B),201,34 R.BAIL-1	1	HEMANT YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH BIJAY KUMAR DUBEY	A.G.
178.	CR. MISC./5655/2021 302,34 R.BAIL-1	1	MD. JABBAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
179.	CR. MISC./5656/2021 bail R.BAIL-1	1	KUNDAN MAHTO @ KUNDAN PRASAD vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
180.	CR. MISC./5657/2021 30(A) R.BAIL-1	1	RANJAY KUMAR @ RANJAY YADAV vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
181.	CR. MISC./5659/2021 413,412,120B R.BAIL-1	1	MUKESH SINGH @ NANHAKI vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR	A.G.

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182.	CR. MISC./5661/2021 395,396,397,412 R.BAIL-1	1	YOGENDRA MUSAHAR @ LANGARA MUSAHAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. SACHCHIDA NAND SINGH PRITAM KUMAR
183.	CR. MISC./5664/2021 376(DA) R.BAIL-1	1	TALIM NADAF vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
184.	CR. MISC./5671/2021 302,120(B) R.BAIL-1	1	MANISH SAH @ MANISH KUMAR @ MANISH SHAW vs THE STATE OF BIHAR	PRASHANT KASHYAP	A.G.
185.	CR. MISC./5673/2021 147,148,149,307,3 R.BAIL-1	1	KAMLESH KUMAR SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
186.	CR. MISC./5675/2021 regular bail R.BAIL-1	1	DHIRAJ KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
187.	CR. MISC./5681/2021 394 R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
188.	CR. MISC./5685/2021 272,273,414,34 R.BAIL-1	1	CHANDRAVEER KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
189.	CR. MISC./5688/2021 363,366(A) R.BAIL-1	1	ARBAJ KHAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
190.	CR. MISC./5689/2021 395 R.BAIL-1	1	SHANKAR KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
191.	CR. MISC./5692/2021 354,363,366A,34 R.BAIL-1	1	KALLU MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
192.	CR. MISC./5694/2021 395 R.BAIL-1	1	RAJNISH THAKUR @ APPU THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. RAJESH KUMAR	A.G.
193.	CR. MISC./5695/2021 30A,41(I) R.BAIL-1	1	MANTOSH KUMAR @ MANTOSH KUMAR RAY vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
194.	CR. MISC./5697/2021 392,411 R.BAIL-1	1	RANDHIR YADAV @ RANDHIR KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
195.	CR. MISC./5698/2021 Regular bail R.BAIL-1	1	UMESH RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
196.	CR. MISC./5699/2021 147,148,149,341,3 R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
197.	CR. MISC./5702/2021 302,34 R.BAIL-1	1	SATYENDRA YADAV @ BHULI YADAV vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR
198.	CR. MISC./5703/2021 REGULAR BAIL R.BAIL-1	1	NITISH KUMAR SINGH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	A.G.
199.	CR. MISC./5705/2021 30(a),30(b) R.BAIL-1	1	BHIM YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
200.	CR. MISC./5706/2021 341,342,323,307,3 R.BAIL-1	1	SAHEB RAI vs THE STATE OF BIHAR	SRI KRISHNA RANJAN SANJAY KUMAR	A.G.
201.	CR. MISC./5709/2021 30(a) R.BAIL-1	1	PINTU YADAV vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
202.	CR. MISC./5712/2021 272,273,414,34 R.BAIL-1	1	KANHAI @ GIRIJESH KUMAR vs THE STATE OF BIHAR	NILESH KUMAR VAISHNAVI SINGH	A.G.
203.	CR. MISC./5721/2021 30A R.BAIL-1	1	BISHNU SAHANI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
204.	CR. MISC./5724/2021 414 R.BAIL-1	1	MITHILESH KUMAR YADAV@ MITHILESH KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
205.	CR. MISC./5727/2021 284,414,420,467,4 R.BAIL-1	1	VICKY KUMAR @ VIPI KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
206.	CR. MISC./7029/2021 Regular bail R.BAIL-1	1	RITA LAL PASWAN @ RITLAL PASWAN vs THE UNION OF INDIA THROUGH THE DEPUTY DIRECTOR, NARCOTICS CONTROL BUREAU, PATNA ZONAL UNIT	KUMAR GOUTAM	A.G. MANOJ KUMAR SINGH
207.	CR. MISC./7030/2021 392 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
208.	CR. MISC./7031/2021 448,324,307 R.BAIL-1	1	BINOD CHAUDHARY vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.

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209.	CR. MISC./7032/2021 30(a),45 R.BAIL-1	1 KUSU @ PUSU @ KUSHESHWAR VIRAJI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
210.	CR. MISC./7036/2021 302,34 R.BAIL-1	1 MUNI YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
211.	CR. MISC./7037/2021 147,148,149,302 R.BAIL-1	1 ARJUN MANJHI @ JHUNA MANJHI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
212.	CR. MISC./7038/2021 147,148,149,341,3 R.BAIL-1	1 SHANKAR CHAUDHARY vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
213.	CR. MISC./7039/2021 341,342,323,120(B R.BAIL-1	1 ANANT KUMAR RAI @ MANTU RAI @ MANTOO RAI vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
214.	CR. MISC./7040/2021 307,326,34 R.BAIL-1	1 SACHIN KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G.
215.	CR. MISC./7041/2021 302,34 R.BAIL-1	1 LALLAN MALI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
216.	CR. MISC./7042/2021 30A R.BAIL-1	1 RAHUL KUMAR @ RAHUL PASWAN vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
217.	CR. MISC./7043/2021 272,273, R.BAIL-1	1 PHOOL MOHAMMAD vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
218.	CR. MISC./7044/2021 498(A),341,323,50 R.BAIL-1	1 CHANDAN CHAUDHARY @ CHANDAN KR. CHAUDHARY vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G. MOHIT SHRIWASTAVA
219.	CR. MISC./7045/2021 467,468,120(B) R.BAIL-1	1 RAVI KUMAR SINGH @ RAVI SHANKAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
220.	CR. MISC./7046/2021 147,148,149,341,3 R.BAIL-1	1 RAJEEV RAI vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
221.	CR. MISC./7047/2021 302,120(B) R.BAIL-1	1 NAWAB THAKUR @ NABAB THAKUR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
222.	CR. MISC./7048/2021 302 R.BAIL-1	1 SARVJIT KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR DR. BIPIN CHANDRA	A.G. RANJIT KUMAR THAKUR RANJIT KUMAR THAKUR
223.	CR. MISC./7049/2021 302,34 R.BAIL-1	1 BINOD SINGH vs THE STATE OF BIHAR	KALI PRASANNA DUBEY	A.G. TRIBHUWAN NARAYAN
224.	CR. MISC./7051/2021 147,148,149,341,3 R.BAIL-1	1 SUBHASHPRAJAPATI @ SUBHASH PRAJAPATI @ SUBHASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. KAMAL KUMAR SINHA
225.	CR. MISC./7052/2021 3 R.BAIL-1	1 BAJARANGI RAMANI @ BAJARANGI vs THE STATE OF BIHAR	VINOD KUMAR RAGIV KUMAR	A.G.
226.	CR. MISC./7053/2021 341,323,504,307,5 R.BAIL-1	1 ANIL KUMAR YADAV vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G. MD. ATAUL HAQUE
227.	CR. MISC./7054/2021 147,148,149,302,3 R.BAIL-1	1 JAI PRAKASH BIND vs THE STATE OF BIHAR	KAMLA KANT PANDEY SHEELA KUMARI@PANDEY DEEPTI PANDEY	A.G. RANJEET KUMAR KUNDAN KUMAR
228.	CR. MISC./7055/2021 r.bail R.BAIL-1	1 VIKASH KUMAR @ BILLA vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
229.	CR. MISC./7056/2021 376,34 R.BAIL-1	1 NAWAL MAHTO vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
230.	CR. MISC./7057/2021 regular bail R.BAIL-1	1 MANOJ PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
231.	CR. MISC./7060/2021 363,366A,504,506, R.BAIL-1	1 SUBOL CHOUDHARY vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G.
232.	CR. MISC./7062/2021 420 R.BAIL-1	1 RABINDRA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
233.	CR. MISC./7063/2021 363,365,34, R.BAIL-1	1 DHARMENDRA YADAV @ DEVENDRA KUMAR @ DHARVENDAR YADAV vs THE STATE OF BIHAR	UDBHAV	A.G.

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234.	CR. MISC./7065/2021 304-B,34 R.BAIL-1	1 SUBODH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G BIMLESH KUMAR PANDEY
235.	CR. MISC./7066/2021 30A,32,3 R.BAIL-1	1 DILIP RAM vs THE STATE OF BIHAR	RATANAKAR JHA	A.G
236.	CR. MISC./7068/2021 30A R.BAIL-1	1 GOPAL CHAUDHARY vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
237.	CR. MISC./7072/2021 25(1-b)a,26 R.BAIL-1	1 MOHAMMAD EAJAJ vs THE STATE OF BIHAR	ALKA VERMA	A.G.
238.	CR. MISC./7073/2021 30A R.BAIL-1	1 SUSHIL KUMAR MAHTO vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G.
239.	CR. MISC./7076/2021 20,22 R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
240.	CR. MISC./7077/2021 30A R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
241.	CR. MISC./7078/2021 147,148,149,341,3 R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
242.	CR. MISC./7084/2021 regular bail R.BAIL-1	1 RUKMANI DEVI vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	A.G.
243.	CR. MISC./7086/2021 Regular bail R.BAIL-1	1 SURENDRA YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. GIRIDHAR GOPAL TIWARY SATYENDRA PRASAD ARVNENDRA KUMAR THAKUR
244.	CR. MISC./7089/2021 414,467,468,34 R.BAIL-1	1 SAMDIN MIAN @ SAIMUDDIN MIAN vs THE STATE OF BIHAR	AMIT NARAYAN NIRMALA KUMARI MAN MOHAN MURARI RAJIV KUMAR	A.G.
245.	CR. MISC./7097/2021 302,120B,34 R.BAIL-1	1 MUKESH PRASAD SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
246.	CR. MISC./7100/2021 109,115 R.BAIL-1	1 SUDHIR SINGH @ MAMA vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	A.G.
247.	CR. MISC./7105/2021 376 R.BAIL-1	1 VIKASH KUMAR RAY @ VIKASH RAI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G SHEKHAR HARSHVARDHAN SWATI KUMARI
248.	CR. MISC./7106/2021 37,B,C R.BAIL-1	1 SONA DHARI CHAUDHARY @ BHUAR CHAUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G
249.	CR. MISC./7108/2021 399,402, R.BAIL-1	1 ADHIK YADAV vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G
250.	CR. MISC./7109/2021 the petitioner fa R.BAIL-1	1 SUSHIL YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G
251.	CR. MISC./7113/2021 376,341,323,420 R.BAIL-1	1 JAMERUDDIN ANSARI @ JAMIRUDDIN ANSARI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G
252.	CR. MISC./7114/2021 petitioner is in R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G
253.	CR. MISC./7115/2021 REGULAR BAIL R.BAIL-1	1 GUDDU CHOUDHARY @ GUDU CHOUDHARY @ GUDDOO CHOUDHARY vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH AMARENDRA KUMAR	A.G. CHANDAN KUMAR VERMA
254.	CR. MISC./7117/2021 U/S 3,13 FEMA ACT R.BAIL- 1	1 DILIP KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
255.	CR. MISC./7120/2021 392 R.BAIL-1	1 MD SABIR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
256.	CR. MISC./7126/2021 regular bail R.BAIL-1	1 RANJAN VYASS vs THE STATE OF BIHAR	VIJAY KUMAR ANIKET KUMAR	A.G
257.	CR. MISC./7129/2021 147,148,149,341,3 R.BAIL-1	1 SHEELA RAY @ SHEELA NATH RAY vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. SUNIL KUMAR PATHAK
258.	CR. MISC./7131/2021 30,A R.BAIL-1	1 BASUDEO PRASAD NIRALA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G

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259.	CR. MISC./7134/2021 147,148,149,302 R.BAIL-1	1	SOMALIYA MANJHI ALIAS SHYAMSUNDRA MANJHI ALIAS SIYAMALI MANJHI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
260.	CR. MISC./7135/2021 363,365,376,506, R.BAIL-1	1	INDRAJEET PASWAN @ INDRAJEET RAI @ INDRAJEET KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. NITYA NAND NEERAJ
261.	CR. MISC./7137/2021 341,323,366(A),50 R.BAIL-1	1	PAPPU SHARMA vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH RAMASHANKAR SINGH	A.G.
262.	CR. MISC./7138/2021 25-1-B-A,26,35 R.BAIL-1	1	KANHAIYA THAKUR @ KANHAI KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
263.	CR. MISC./7139/2021 341,323,307,504 R.BAIL-1	1	CHANDRASHEKHAR KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
264.	CR. MISC./7140/2021 366,376,328,379,3 R.BAIL-1	1	RUPESH GIRI @ RUPESH KUMAR GIRI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
265.	CR. MISC./7143/2021 30(a),36 R.BAIL-1	1	GOVIND KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH	A.G.
266.	CR. MISC./7148/2021 25-1-B-A,26,35 R.BAIL-1	1	VIKAS KUNWAR @ VIKAS KUMAR vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
267.	CR. MISC./7151/2021 272,273 R.BAIL-1	1	MADAN RAI vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	A.G.
268.	CR. MISC./7154/2021 25-1B-A,26 R.BAIL-1	1	MD SAJJAD @ BHOLA vs THE STATE OF BIHAR	MD. FAHIMUDDIN	A.G.
269.	CR. MISC./7157/2021 341/323/307/448/5 R.BAIL-1	1	RAJ KUMAR @ KARMA vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR, MIRTUNJAY KUMAR MISHRA	A.G.
270.	CR. MISC./7159/2021 251-B-A,26,35 R.BAIL-1	1	VIKRAM KUMAR @ VIKRAM MISHRA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
271.	CR. MISC./7161/2021 366,367 R.BAIL-1	1	MD. AFROJ vs THE STATE OF BIHAR	PREM RANJAN KUMAR KARAN KUMAR	A.G.
272.	CR. MISC./7164/2021 341,323,498(A) R.BAIL-1	1	OM GUPTA vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
273.	CR. MISC./7167/2021 30(a)(d) R.BAIL-1	1	SANOJ KUMAR YADAV @ SANOJ YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
274.	CR. MISC./7169/2021 302,34 R.BAIL-1	1	GIRJA DEVI vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
275.	CR. MISC./7172/2021 regular bail R.BAIL-1	1	MD. SONU vs THE STATE OF BIHAR	PRANAYA SHANKER SINHA	A.G.
276.	CR. MISC./7174/2021 Regular bail R.BAIL-1	1	HASIM MANSURI vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
277.	CR. MISC./7179/2021 448,341,323,354(A) R.BAIL-1	1	KAMLSEH SINGH @ KAMLESH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
278.	CR. MISC./7180/2021 272,273,34 R.BAIL-1	1	NAWAL SAHANI @ NAWAL KISHOR SAHANI vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
279.	CR. MISC./7182/2021 302,201,34 R.BAIL-1	1	RAM PRATAP SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
280.	CR. MISC./7185/2021 regular bail R.BAIL-1	1	RAKESH GIRI vs THE STATE OF BIHAR	PARAS NATH	A.G.
281.	CR. MISC./7186/2021 272,273,120(B),34 R.BAIL-1	1	HARIOM SINGH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
282.	CR. MISC./7187/2021 r.bail R.BAIL-1	1	PURAN SAHANI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
283.	CR. MISC./7190/2021 392 R.BAIL-1	1	MD. BETAB vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
284.	CR. MISC./7191/2021 272,273 R.BAIL-1	1	BIRENDRA YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM SHASHANK CHANDRA JITENDRA KUMAR BHARTI	A.G.
285.	CR. MISC./7192/2021 379,401,413 R.BAIL-1	1	MD GULZAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.

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286.	CR. MISC./7194/2021 272,273,308, R.BAIL-1	1	MANTOSH KUMAR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
287.	CR. MISC./7195/2021 354(C),354(D),504 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	VISHAL SAURABH SUJIT KUMAR SINHA	A.G.
288.	CR. MISC./7199/2021 307,341,323,324,3 R.BAIL-1	1	SAKIB vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
289.	CR. MISC./7200/2021 30(a) R.BAIL-1	1	BALBINDRA SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
290.	CR. MISC./7201/2021 376(D)(A) R.BAIL-1	1	SHUSHIL KUMAR @ SUSHIL KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH	A.G.
291.	CR. MISC./7202/2021 304(B),34 R.BAIL-1	1	AKHILESH YADAV vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
292.	CR. MISC./7203/2021 30(a) R.BAIL-1	1	PARMANAND KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
293.	CR. MISC./7204/2021 272,273,34 R.BAIL-1	1	RAMBABU SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
294.	CR. MISC./7206/2021 Regular bail R.BAIL-1	1	UPENDRA YADAV vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
295.	CR. MISC./7210/2021 392 R.BAIL-1	1	UJJAWAL DAS vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
296.	CR. MISC./7214/2021 272,273,414,34 R.BAIL-1	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
297.	CR. MISC./7215/2021 20,22 R.BAIL-1	1	BAIJU KUMAR @ BAIJU SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
298.	CR. MISC./7216/2021 376,511,341,379 R.BAIL-1	1	C. K. PASWAN vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
299.	CR. MISC./7217/2021 302,120(B),34 R.BAIL-1	1	GOPAL KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. SADA NAND ROY SHANKAR KUMAR
300.	CR. MISC./7221/2021 272,273 R.BAIL-1	1	SURAT SAHANI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
301.	CR. MISC./7222/2021 30(a) R.BAIL-1	1	MOHIT KUMAR vs THE STATE OF BIHAR	RAM BABU BARUN PRASAD	A.G.
302.	CR. MISC./7224/2021 147,148,149,302,2 R.BAIL-1	1	UDAY RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR SANJAY PRASAD
303.	CR. MISC./7228/2021 363,366(A),34 R.BAIL-1	1	MANISH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
304.	CR. MISC./7229/2021 307,376,34 R.BAIL-1	1	MD JAMAL vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
305.	CR. MISC./7231/2021 414,34 R.BAIL-1	1	SURAJ GUPTA @ SURAJ KUMAR GUPTA vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
306.	CR. MISC./7890/2021 364(A),120(B),212 R.BAIL-1	1	RANJIT KUMAR SINGH @ RANJIT SINGH @ PARAVEEN SINGH @ SATISH KUMAR @ GORAKH SINGH vs THE STATE OF BIHAR	RINA SINHA	A.G.
307.	CR. MISC./8099/2021 302,34 R.BAIL-1	1	KAMLESH YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL SATYA PRAKASH	A.G. BINIT KUMAR
308.	CR. MISC./8709/2021 272,273,34 R.BAIL-1	1	NARESH PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
309.	CR. MISC./8710/2021 302,34 R.BAIL-1	1	NAGENDRA THAKUR vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G. DEVENDRA KUMAR
310.	CR. MISC./8713/2021 304B,315,34 R.BAIL-1	1	PAWAN RAUT @ PAWAN KUMAR RAUT vs THE STATE OF BIHAR	BALESHWAR KAMAT	A.G.
311.	CR. MISC./8714/2021 414 R.BAIL-1	1	RAJESH KUMAR YADAV @ RAJESH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
312.	CR. MISC./8715/2021 302,201,120(B),34 R.BAIL-1	1	MD. RAFIK vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	A.G.
313.	CR. MISC./8716/2021 363,366A,34 R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
314.	CR. MISC./8717/2021 302,34 R.BAIL-1	1	DIPAK KUMAR MANDAL @ DIPAK MANDAL vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH ASHUTOSH KUMAR	MADHURI LATA

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315.	CR. MISC./8720/2021 30(a) R.BAIL-1	1	RAMESH RAI @ RAMESH KUMAR vs THE STATE OF BIHAR	PRAMOD RAJPATI DURGA KUMARI MASOOM ALAM	MADHURI LATA
316.	CR. MISC./8721/2021 304B,201,34 R.BAIL-1	1	KUNJA RAI @ GUNJA RAI vs THE STATE OF BIHAR	DIN BANDHU MISHRA	A.G.
317.	CR. MISC./8723/2021 25(1-b)a,26(2),35 R.BAIL-1	1	DABLOO KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
318.	CR. MISC./8724/2021 272,273,414,34 R.BAIL-1	1	MAHESH SINGH @ MAHESIA vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
319.	CR. MISC./8728/2021 420,467,468, R.BAIL-1	1	KAMAL SONI @ KAMAL @ KAMALDEEP vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
320.	CR. MISC./8729/2021 regular bail R.BAIL-1	1	AMIT KUMAR GAUTAM @ MINKU vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ KUMARI ANUPAM	A.G. BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH
321.	CR. MISC./8730/2021 272,273 R.BAIL-1	1	RAMDEV RAM vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
322.	CR. MISC./8732/2021 498A,304B,201,120 R.BAIL-1	1	JWALA SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
323.	CR. MISC./8733/2021 302,120(B),34 R.BAIL-1	1	PINTU YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
324.	CR. MISC./8735/2021 regular bail R.BAIL-1	1	VIKASH KUMAR @ VICKY vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
325.	CR. MISC./8739/2021 30A R.BAIL-1	1	MITHLESH CHOUDHARY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
326.	CR. MISC./8740/2021 Regular bail R.BAIL-1	1	BALESHWAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
327.	CR. MISC./8747/2021 366A R.BAIL-1	1	VIKRAM KUMAR @ VIKRAM PASWAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. SUBODH KUMAR DEVESH KUMAR PRATAP DINESH KUMAR
328.	CR. MISC./8750/2021 376,313,506 R.BAIL-1	1	SUSHIL KUMAR PASWAN vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
329.	CR. MISC./8751/2021 395,399,402,412, R.BAIL-1	1	RAJESH KUMAR CHAUBEY ALIAS RAJESH CHAUBEY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
330.	CR. MISC./8753/2021 414 R.BAIL-1	1	KANCHAN KUMAR ALIAS KANCHAN RAI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
331.	CR. MISC./8756/2021 392, R.BAIL-1	1	AMIT PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
332.	CR. MISC./8758/2021 25(1-B)A,26,35 R.BAIL-1	1	RANJAN KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
333.	CR. MISC./8760/2021 379,411 R.BAIL-1	1	TAUHID ANSARI @ GUDDU vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
334.	CR. MISC./8763/2021 Regular bail peti R.BAIL-1	1	ABHIMANYU KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV MD. SHAMIMUL HODA	A.G.
335.	CR. MISC./8767/2021 cr misc R.BAIL-1	1	SOHAN MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
336.	CR. MISC./8769/2021 25(1-b)a,26,35 R.BAIL-1	1	GANGA KUMAR @ GAGAN KUMAR vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
337.	CR. MISC./8770/2021 341,323,498(A),30 R.BAIL-1	1	RAHUL BHAGAT vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	A.G.
338.	CR. MISC./8771/2021 30A R.BAIL-1	1	JAGDISH YADAV vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
339.	CR. MISC./8774/2021 30(a) R.BAIL-1	1	JHUNNU SINGH @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH	A.G.
340.	CR. MISC./8775/2021 376, R.BAIL-1	1	NISHAR AHMAD vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.



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341.	CR. MISC./8776/2021 Regular bail R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
342.	CR. MISC./8780/2021 30(a) R.BAIL-1	1 SANTOSH PANDEY vs THE STATE OF BIHAR	USHA RAI ASHOK KUMAR	A.G.
343.	CR. MISC./8781/2021 20,22 R.BAIL-1	1 BIJAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
344.	CR. MISC./8782/2021 regular bail R.BAIL-1	1 MUNNU KUMAR @ MUNNU SINGH vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G.
345.	CR. MISC./8784/2021 376(D),(A) R.BAIL-1	1 SUDHIR KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
346.	CR. MISC./8785/2021 8,21,22 R.BAIL-1	1 SHAIFUDDIN @ SAIFUDDIN vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA	A.G.
347.	CR. MISC./8790/2021 272,273 R.BAIL-1	1 UPENDER RAI vs THE STATE OF BIHAR	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
348.	CR. MISC./8791/2021 304(B),34 R.BAIL-1	1 SHANKAR SHARMA vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
349.	CR. MISC./8796/2021 341,323,354(B),50 R.BAIL-1	1 VIVEK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SUNIL KUMAR SINHA	A.G.
350.	CR. MISC./8797/2021 341,323,307,504,5 R.BAIL-1	1 SHAILENDRA KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR VIJAY KUMAR	A.G.
351.	CR. MISC./8798/2021 147,148,149,341,3 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G.
352.	CR. MISC./8800/2021 420,34, R.BAIL-1	1 MD. MUMTAJ vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
353.	CR. MISC./8801/2021 30A,32(I),34(II), R.BAIL-1	1 KAPIL DEO RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
354.	CR. MISC./8802/2021 272,273,414,34 R.BAIL-1	1 ASHOK SAHNI vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM RAJAN PANDEY	A.G.
355.	CR. MISC./8804/2021 30A R.BAIL-1	1 TEJ NARAYAN SINGH vs THE STATE OF BIHAR	VIRENDRA KUMAR RAY	A.G.
356.	CR. MISC./8805/2021 30A,36 R.BAIL-1	1 MD MATLOOB vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
357.	CR. MISC./8808/2021 147,148,149,341,3 R.BAIL-1	1 GAYA RAI @ GAYA PRASAD vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA BINOD KUMAR SINGH RANVIJAY NARAIN SINGH	A.G. SATISH CHANDRA
358.	CR. MISC./8809/2021 147,148,149,341,3 R.BAIL-1	1 SUPAN RAY @ SOKAN RAY vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. SUNIL KUMAR PATHAK
359.	CR. MISC./8810/2021 20B,II,C, 22C R.BAIL-1	1 ARVIND RAY vs THE STATE OF BIHAR	DR. SHRADDHANAND PASWAN	A.G.
360.	CR. MISC./8812/2021 30A,41(i) R.BAIL-1	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	DHRAMVEER	A.G.
361.	CR. MISC./8813/2021 30A, R.BAIL-1	1 SARBI CHOUDHARY vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G.
362.	CR. MISC./8814/2021 363,365.34 R.BAIL-1	1 RAMADHAR RAI @ RAMADHAR RAY vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
363.	CR. MISC./8816/2021 272,273, R.BAIL-1	1 PARMOD RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
364.	CR. MISC./8817/2021 REGULAR BAIL R.BAIL-1	1 IRSHAD DEWAN vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
365.	CR. MISC./8818/2021 346,367,370,370A, R.BAIL-1	1 AMARJEET KUMAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.

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366.	CR. MISC./8820/2021 147,148,149,323,3 R.BAIL-1	1 SURENDRA BHAGAT vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK KUMAR ALKA KUMARI	A .G JAVED ASLAM DEVIKA RANI
367.	CR. MISC./8821/2021 272,273 R.BAIL-1	1 GOPI MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
368.	CR. MISC./8823/2021 414,412 R.BAIL-1	1 AKHILESH PASWAN @ AKHALESH KUMAR PASWAN vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
369.	CR. MISC./8825/2021 147,148,149,323,3 R.BAIL-1	1 DEV YADAV @ DEVDHARI YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
370.	CR. MISC./8827/2021 392,120,B R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
371.	CR. MISC./8828/2021 341,323,376,506, R.BAIL-1	1 INJAMAMUL HAQUE vs THE STATE OF BIHAR	PRAKASH MAHTO JAWED AHMAD	A.G RAJIVE RANJAN SINGH
372.	CR. MISC./8831/2021 341,342,307,323,3 R.BAIL-1	1 JAY PRAKASH YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
373.	CR. MISC./8832/2021 apprehension of a R.BAIL-1	1 AMARNATH SAHNI vs THE STATE OF BIHAR	NITYANAND	A.G.
374.	CR. MISC./8833/2021 147,148,149,302,1 R.BAIL-1	1 RAVINDRA YADAV @ SUDHIR YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G. NARSINGH TANTI
375.	CR. MISC./8834/2021 411,413,414,34 R.BAIL-1	1 LALU ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
376.	CR. MISC./8835/2021 414 R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
377.	CR. MISC./8839/2021 30(a) R.BAIL-1	1 RAKESH YADAV vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
378.	CR. MISC./8841/2021 8,20,B,II,C R.BAIL-1	1 BINOD YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
379.	CR. MISC./8842/2021 30(a) R.BAIL-1	1 SUGO SADA @ SUGA SADA vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G.
380.	CR. MISC./8843/2021 30D R.BAIL-1	1 GORELAL CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
381.	CR. MISC./8844/2021 Regular bail R.BAIL-1	1 MITHILESH THAKUR @ CHHOTU THAKUR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
382.	CR. MISC./8845/2021 30A,37B,C R.BAIL-1	1 SURAJ DEO PASWAN @ SURYA vs THE STATE OF BIHAR	DHIRENDRA SINGH	A.G.
383.	CR. MISC./8846/2021 302,120B,34, R.BAIL-1	1 ROUSHAN KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G KULDEEP KUMAR
384.	CR. MISC./8847/2021 420,414 R.BAIL-1	1 VIKKY KUMAR @ VICKY KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
385.	CR. MISC./8848/2021 392 R.BAIL-1	1 AJEET ANAND @ BITTU KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
386.	CR. MISC./8851/2021 147,148,149,341,3 R.BAIL-1	1 MD. YUSUF vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH	A.G. VIJAY KUMAR MISHRA SHOVENDRA KUMAR
387.	CR. MISC./8854/2021 302,34 R.BAIL-1	1 MANOJ SAW vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.
388.	CR. MISC./8855/2021 302,120B,34, R.BAIL-1	1 SANTLAL SINGH vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G ASHOK KUMAR BIBHUTI NARAYAN
389.	CR. MISC./8856/2021 323,120B,420,376, R.BAIL-1	1 SAMIRUDDIN @ RAJAN vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM
390.	CR. MISC./8857/2021 324,307,394 R.BAIL-1	1 ARUN KUMAR GUPTA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
391.	CR. MISC./8859/2021 120(B),420,468,47 R.BAIL-1	1 SHAKESH KUMAR @ SAKET KUMAR vs CENTRAL BUREAU OF INVESTIGATION THROUGH S.P. C.B.I. OFFICER OF PATNA	BAUYE JEE JHA (B.J. JHA)	K.N. SINGH (ADSG)

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392.	CR. MISC./8863/2021 307,379,354,323,3 R.BAIL-1	1 LAKHAN MAHTO @ RAM LAKHAN MAHTO vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. NARSINGH TANTI
393.	CR. MISC./8864/2021 394 R.BAIL-1	1 MD. RUSTAM @ BANTHA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
394.	CR. MISC./8865/2021 364,34, R.BAIL-1	1 UMESH SADAY vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
395.	CR. MISC./8866/2021 8,20,25,29 R.BAIL-1	1 JASVINDER SINGH vs THE STATE OF BIHAR	KUMAR RANJIT RANJAN	A.G. MANOJ KUMAR SINGH (CGC)
396.	CR. MISC./8867/2021 30A R.BAIL-1	1 KAMLESH CHAUDHARI vs THE STATE OF BIHAR	MASOOM ALAM ANNU SHREE POOJA SHREE SURAJ NARAIN YADAV	A.G.
397.	CR. MISC./8869/2021 272,273 R.BAIL-1	1 ANIKET KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
398.	CR. MISC./8870/2021 30A R.BAIL-1	1 MAHESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
399.	CR. MISC./8874/2021 25(1-AA),25(1-B)A R.BAIL-1	1 NAND KISHORE BHAGAT vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
400.	CR. MISC./8877/2021 147,148,149,307,4 IA-1/2021 () R.BAIL-1	1 SINKU YADAV @ KUMAR GAURAV @ GAURAV KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	BINOD KUMAR ANIL KUMAR CHOUDHARY
401.	CR. MISC./8878/2021 272,273 R.BAIL-1	1 BHAWESH KUMAR THAKUR @ BHAWESH KUMAR @ GUDDU vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
402.	CR. MISC./8880/2021 302,34, R.BAIL-1	1 KUNDAN SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
403.	CR. MISC./8881/2021 25,1B,A,26,27,35 R.BAIL-1	1 ADARSH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR	A.G.
404.	CR. MISC./8884/2021 341,323,337,338,3 R.BAIL-1	1 PRAMOD PANDEY vs THE STATE OF BIHAR	TEJENDRA SINHA	A.G.
405.	CR. MISC./8886/2021 25(1-b)a,26 R.BAIL-1	1 DURGESH KUMAR @ DEVRAJ KUMAR @ DEVRAZZ @ FANTUS KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
406.	CR. MISC./8888/2021 272,273, R.BAIL-1	1 MAHENDRA MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
407.	CR. MISC./8889/2021 373,120(B) R.BAIL-1	1 ALOK RANJAN vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM JITENDRA KUMAR RAI	A.G.
408.	CR. MISC./10439/2021 without any reaso R.BAIL-1	1 VIKKI PATEL vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
409.	CR. MISC./10441/2021 304B,201,120B R.BAIL-1	1 RAM SRINGAR SHARMA @ RAM SAGAR SHARMA vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. MAHENDRA PRATAP
410.	CR. MISC./10444/2021 302,201,34 R.BAIL-1	1 MUNKIYA DEVI vs THE STATE OF BIHAR	KAMESHWAR SINGH RAJNITI PRASAD SALONI SINHA	A.G.
411.	CR. MISC./10448/2021 30A,41-1-2,47 R.BAIL-1	1 GURDEEP SINGH vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
412.	CR. MISC./10449/2021 414,34 R.BAIL-1	1 SUDARSHAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR UDBHAV	A.G.
413.	CR. MISC./10451/2021 302,201 R.BAIL-1	1 MADINA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
414.	CR. MISC./10453/2021 147,148,149,323,3 R.BAIL-1	1 TUNTUN YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
415.	CR. MISC./10456/2021 323,354B,504,506, R.BAIL-1	1 CHHOTU KUMAR @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
416.	CR. MISC./10457/2021 448,341,323,307,5 R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
417.	CR. MISC./10459/2021 302,201,34 R.BAIL-1	1 SANOJ SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.

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418.	CR. MISC./10460/2021 406,420,467,468,4 R.BAIL-1	1	PINTU KUMAR @ PINTU KUMAR YADAV vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
419.	CR. MISC./10461/2021 147,148,149,341,3 R.BAIL-1	1	RAJ MOHAMMAD vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.
420.	CR. MISC./10464/2021 394,397 R.BAIL-1	1	SUMAN SAURABH @ SUMAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
421.	CR. MISC./10465/2021 392,341,323,379,3 R.BAIL-1	1	MOHAN YADAV vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
422.	CR. MISC./10467/2021 147,148,149,302,1 R.BAIL-1	1	SURENDRA YADAV @ SUNNI YADAV vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	A.G.
423.	CR. MISC./10469/2021 224,225,307,120B R.BAIL-1	1	JAGGA THAKUR @ JAGDISH THAKUR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH KAMAL KUMAR KAMLESH	A.G.
424.	CR. MISC./10471/2021 147,148,149,341,3 R.BAIL-1	1	ANJANI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. BIRENDRA KUMAR
425.	CR. MISC./10475/2021 144,427,120B, R.BAIL-1	1	SATENDRA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G.
426.	CR. MISC./10476/2021 147,148,149,341,3 R.BAIL-1	1	JITENDRA PANDEY @ LAL BIHARI PANDEY vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
427.	CR. MISC./10480/2021 Regular Bail R.BAIL-1	1	ARUN MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. VINOD KUMAR
428.	CR. MISC./10481/2021 366A,379,34 R.BAIL-1	1	RAJAN MUKHIYA@SAJAN MUKHIYA@RAJAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
429.	CR. MISC./10482/2021 272,273 R.BAIL-1	1	SANDEEP SAFI @ SANDIP SAFI vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G.
430.	CR. MISC./10485/2021 25(1-B)A,26 R.BAIL-1	1	JAWAHAR RAI vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	A.G.
431.	CR. MISC./10486/2021 395 R.BAIL-1	1	PANKAJ SAH vs THE STATE OF BIHAR	AMITABH SOHAN PALLAVI SINGH ANUM HUSSAIN	A.G.
432.	CR. MISC./10487/2021 272,273,414,34 R.BAIL-1	1	AMOD KUMAR PASWAN vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
433.	CR. MISC./10488/2021 392 R.BAIL-1	1	CHANDAN CHOUDHARY vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
434.	CR. MISC./10489/2021 414 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP	A.G.
435.	CR. MISC./10490/2021 153,465,469,471, R.BAIL-1	1	UDAY KUMAR @ UDAY CHAUDHARY vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.
436.	CR. MISC./10491/2021 376 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA SMRITI BHARTI ABHISHEK RAJ	A.G.
437.	CR. MISC./10492/2021 Regular bail R.BAIL-1	1	PRAMOD KUMAR JHA @ PARMOD KUMAR JHA @ PHOOL JHA vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
438.	CR. MISC./10494/2021 30A R.BAIL-1	1	VIKASH vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
439.	CR. MISC./10495/2021 395,397 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	KISHORE KUNAL	A.G.
440.	CR. MISC./10500/2021 392 R.BAIL-1	1	DHRUV KUMAR MANDAL @ DHRUV MANDAL @ UDAY KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.
441.	CR. MISC./10503/2021 30A R.BAIL-1	1	RAJ KISHORE YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
442.	CR. MISC./10504/2021 302,307,34 R.BAIL-1	1	ANKIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
443.	CR. MISC./10506/2021 272,273,414,34, R.BAIL-1	1	RAM SOGARATH YADAV @ SOGARATH YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
444.	CR. MISC./10507/2021 272,273 R.BAIL-1	1	BABLU MAHTO vs THE STATE OF BIHAR	RAVI RANJAN	A.G.

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445.	CR. MISC./10509/2021 394,34 R.BAIL-1	1	SHASHI MEHTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
446.	CR. MISC./10516/2021 307,504,34 R.BAIL-1	1	RAJA KUMAR SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
447.	CR. MISC./10534/2021 395,397 R.BAIL-1	1	JUMAN MIYA vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
448.	CR. MISC./10537/2021 regular bail R.BAIL-1	1	AASHISH CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
449.	CR. MISC./10556/2021 341,323,504,307 R.BAIL-1	1	LACHHATAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
450.	CR. MISC./10562/2021 30(A),37(B) R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
451.	CR. MISC./10566/2021 399,402,414 R.BAIL-1	1	JAMALUDDIN ANSARI @ JAMALUDDIN ANSARI @ JAMALUDDIN ANSARI RAI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
452.	CR. MISC./10576/2021 8,20(B)(ii)(c),22 R.BAIL-1	1	AJAY KRISHNA vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
453.	CR. MISC./10591/2021 30(A) R.BAIL-1	1	MALIK SINGH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
454.	CR. MISC./10643/2021 regular bail R.BAIL-1	1	SRI RAM KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
455.	CR. MISC./10645/2021 379,411 R.BAIL-1	1	CHHOTU CHAUDHARY @ PREM KUMAR @ PLASTIC vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
456.	CR. MISC./10648/2021 341,323,324,307 R.BAIL-1	1	JAWAHAR SAH vs THE STATE OF BIHAR	NAJEEB AHMAD	A.G.
457.	CR. MISC./10660/2021 regular bail R.BAIL-1	1	VIKASH CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
458.	CR. MISC./10663/2021 7 R.BAIL-1	1	MITHILESH KUMAR @ MITHLESH KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	PARMESHWAR MEHTA
459.	CR. MISC./10665/2021 376,34 R.BAIL-1	1	RANJEET YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
460.	CR. MISC./10667/2021 147,148,149,337,3 R.BAIL-1	1	SATYENDRA PASWAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G. PARAS NATH
461.	CR. MISC./10674/2021 341,323,307,504,3 R.BAIL-1	1	FIRDOSH @ MD. FIRDOS ALAM vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. PRAMOD MISHRA
462.	CR. MISC./10676/2021 304B,34 R.BAIL-1	1	AKHILESH DAS vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.
463.	CR. MISC./10678/2021 302,120B,34, R.BAIL-1	1	DHRUV KUMAR MANDAL ALIAS DHRUV MANDAL ALIAS UDAY KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.
464.	CR. MISC./10680/2021 147,148,149,341,3 R.BAIL-1	1	SHANKAR SINGH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY MANISH KUMAR NO2	A.G.
465.	CR. MISC./10682/2021 341,323,376,504,3 R.BAIL-1	1	MD NADIR @ MD NADIR ALAM vs THE STATE OF BIHAR	MD. QUMRUL HODA	A.G.
466.	CR. MISC./10686/2021 399,402 R.BAIL-1	1	RANJIT KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
467.	CR. MISC./10689/2021 392 R.BAIL-1	1	PRITAM KUMAR @ LADEN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
468.	CR. MISC./10694/2021 461,379,411 R.BAIL-1	1	VIKKI PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
469.	CR. MISC./10695/2021 25(1-B)A,26(2),35 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
470.	CR. MISC./10708/2021 307,34 R.BAIL-1	1	DILIP SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SHARMA	A.G.
471.	CR. MISC./10710/2021 406,409,420,34 R.BAIL-1	1	GUDDU SAHNI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA ARBIND KUMAR SHARMA	A.G.
472.	CR. MISC./10716/2021 395 R.BAIL-1	1	CHANDAN CHOUDHARY vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.

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473.	CR. MISC./10717/2021 366A,34 R.BAIL-1	1	PRAHLAD CHNDRABANSHI vs THE STATE OF BIHAR	BRAJ KISHORE SINGH RAJESH KUMAR KISHORE KUMAR THAKUR	A.G.
474.	CR. MISC./10720/2021 392 R.BAIL-1	1	KRISHNA SAHNI @ KISHAN SAHNI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
475.	CR. MISC./10730/2021 395 R.BAIL-1	1	SOHRAM NUT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
476.	CR. MISC./10733/2021 20(B),11b,8 R.BAIL-1	1	GANGO RAY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
477.	CR. MISC./10741/2021 160(2) R.BAIL-1	1	RAJ KUMAR MEHRA vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
478.	CR. MISC./10742/2021 366A,34,364 R.BAIL-1	1	PURUSHOTTAM KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. DILIP KUMAR
479.	CR. MISC./10757/2021 341,323,379,354,3 R.BAIL-1	1	RAJESH KUMAR ROY @ RAJESH ROY vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. ANIL KUMAR CHOUDHARY
480.	CR. MISC./10762/2021 regular bail R.BAIL-1	1	SURENDRA MANDAL vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
481.	CR. MISC./10772/2021 Bail R.BAIL-1	1	RAHUL KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
482.	CR. MISC./10777/2021 341,342,324,326,1 R.BAIL-1	1	SUMIT SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. PRATIK MISHRA
483.	CR. MISC./10781/2021 302 R.BAIL-1	1	SANJIT KUMAR @ SANJIT RAI @ KHURKHURI vs THE STATE OF BIHAR	SUCHETA YADAV	A.G.
484.	CR. MISC./10785/2021 30(A),35(1)(2),41 R.BAIL-1	1	SUJEET THAKUR @ SUJEET KUMAR THAKUR @ SUJIT KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
485.	CR. MISC./10793/2021 399,386,411,120(b R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
486.	CR. MISC./10794/2021 363,365,302,201,3 R.BAIL-1	1	BHIKHARI SAHNI @ BHIKHARI SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
487.	CR. MISC./10799/2021 341,323,504,506,3 R.BAIL-1	1	GAURI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
488.	CR. MISC./10801/2021 30(A)(G),32(2) R.BAIL-1	1	MISHAN KUMAR DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
489.	CR. MISC./10803/2021 147,148,149,341,3 R.BAIL-1	1	RANJAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. SUNIL KUMAR SINGH
490.	CR. MISC./10839/2021 399,402,414, R.BAIL-1	1	DHARAMLAL RAI vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PIRATIYUSH KUMAR	ASHRAF ANSARI
491.	CR. MISC./10852/2021 341,353,216,34 R.BAIL-1	1	JAGO DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
492.	CR. MISC./10854/2021 30(A) R.BAIL-1	1	ANZAR @ MD. ANZAR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
493.	CR. MISC./10858/2021 304(B),34 R.BAIL-1	1	ROHIT YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
494.	CR. MISC./10861/2021 341,323,324,307,3 R.BAIL-1	1	SHAMBHU JAISWAL @ SHAMBHU PRASAD vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	RINA SINHA
495.	CR. MISC./10863/2021 461,379,411 R.BAIL-1	1	MUNNA RAM vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
496.	CR. MISC./10865/2021 147,148,149,341,3 R.BAIL-1	1	RAMESH MALI vs THE STATE OF BIHAR	CHHOTE LAL MISHRA ANAMIKA KUMARI	NIRMAL KUMAR SINHA
497.	CR. MISC./10869/2021 302,34 R.BAIL-1	1	GURU GOVIND @ GOVIND YADAV @ GURU GOVIND KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
498.	CR. MISC./10871/2021 13(2),13(1)(c),13 R.BAIL-1	2	RAM KRISHNA JHA @ R. K. JHA vs CENTRAL BUREAU OF INVESTIGATION THROUGH ITS SUPERINTENDENT OF POLICE, PATNA BIHAR	BIRENDRA KUMAR SINGH	K.N.SINGH (ADSG) RAVI BHUSHAN BIPIN KUMAR SINHA

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499.	CR. MISC./10875/2021 399,402, R.BAIL-1	1	GOLU @ GOLIYA @ AKHILESH RAI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
500.	CR. MISC./10876/2021 323,504,498,A,312 R.BAIL-1	1	CHINTU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
501.	CR. MISC./10877/2021 147,148,149,323,3 R.BAIL-1	1	CHHOTELAL YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
502.	CR. MISC./10879/2021 399,402 R.BAIL-1	1	SATYA PRAKASH SINGH @ GODHAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
503.	CR. MISC./10880/2021 272,273, R.BAIL-1	1	MAJEBUL HASAN @ MD. MAJEBUL HASAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
504.	CR. MISC./10883/2021 392 R.BAIL-1	1	GAMGAM JHA @ GAMGAM MISHRA @ GAMGAM KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
505.	CR. MISC./10886/2021 Regular bail R.BAIL-1	1	ARVIND PASWAN @ ARVIND PASHWAN @ KAUWA PASHWAN @ KOWA @ KAUWA PASWAN @ KAUWA vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
506.	CR. MISC./10888/2021 147,148,149,341,3 R.BAIL-1	1	SAKINDRA YADAV @ SAKO YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	YOGENDRA KUMAR
507.	CR. MISC./10893/2021 30(A),38,41 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
508.	CR. MISC./11661/2021 376 R.BAIL-1	4	ASHOK MANDAL vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G.
509.	CR. MISC./12806/2021 30A R.BAIL-1	1	SUNIL RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
510.	CR. MISC./12807/2021 30A R.BAIL-1	1	CHANDRA KISHORE RAI vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA JYOTI	A.G.
511.	CR. MISC./12810/2021 r.bail R.BAIL-1	1	SATYAVEER @ SATBIR SINGH vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
512.	CR. MISC./12814/2021 30A R.BAIL-1	1	KAUSHAL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
513.	CR. MISC./12815/2021 363,366(A),34 R.BAIL-1	1	MD SHABBIR @ BABALU vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. PREM RANJAN KUMAR GIRIDHAR GOPAL TIWARY ASHISH KUMAR SINGH
514.	CR. MISC./12816/2021 363,366(A),34 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G.
515.	CR. MISC./12818/2021 394 R.BAIL-1	1	MOHAMMAD SAHEB @ MD. SAHEB vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
516.	CR. MISC./12819/2021 304(B) R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
517.	CR. MISC./12820/2021 341,342,323,354,4 R.BAIL-1	1	KAVITA DEVI @ ANITA DEVI vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	A.G.
518.	CR. MISC./12824/2021 439,440, R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	SHIV PRATAP DINKAR KUMAR AJIT KUMAR	A.G.
519.	CR. MISC./12826/2021 37(C) R.BAIL-1	1	BADAL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MRIGENDRA PRATAP SINGH	A.G.
520.	CR. MISC./12829/2021 25(1-B)A,26 R.BAIL-1	1	MANI KUMAR @ MANI SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
521.	CR. MISC./12830/2021 147,149,341,323,3 R.BAIL-1	1	BHARAT RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
522.	CR. MISC./12832/2021 30A R.BAIL-1	1	DEVJEET MANDAL @ DEV JEE vs THE STATE OF BIHAR	KAMESHWAR PRASAD SINGH JITENDRA KUMAR PANDEY	NARENDRA KUMAR SINGH
523.	CR. MISC./12834/2021 25(1-B)a,26,27,35 R.BAIL-1	1	NAGENDRA SINGH @ NAGINA @ NAGIN SINGH vs THE STATE OF BIHAR	ANJU KUMARI @ ANJU NARAIN ANANT KUMAR SINHA	A.G.

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524.	CR. MISC./12835/2021 324,302,201,120B, R.BAIL-1	1 RAKESH GIRI vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	MRITUNJAY KUMAR NIRALA
525.	CR. MISC./12836/2021 30A R.BAIL-1	1 RAJA BABU vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
526.	CR. MISC./12840/2021 302,120(B),34 R.BAIL-1	1 BINDESHWARI YADAV @ BINDESHWARI PRASAD YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G. NAFISUZZOHA
527.	CR. MISC./12841/2021 R.bail R.BAIL-1	1 NATHU MAHALDAR @ NATHU vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
528.	CR. MISC./12842/2021 30A,56B R.BAIL-1	1 MD. MUSTAQE ALAM @ MD. MUSTAK ALAM @ MUSTAK ALI vs THE STATE OF BIHAR	SHAILESH KUMAR	
529.	CR. MISC./12844/2021 392 R.BAIL-1	1 SANOJ KUMAR PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
530.	CR. MISC./12845/2021 147,148,149,302,2 R.BAIL-1	1 AJAY KUSHWAHA @ AJAY KUMAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY NILESH KUMAR UDBHAV	A.G.
531.	CR. MISC./12847/2021 30(a),56(b) R.BAIL-1	1 SHER SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
532.	CR. MISC./12848/2021 399,402 R.BAIL-1	1 AVINASH KUMAR @ SHAHRUKH vs THE STATE OF BIHAR	PAWAN KUMAR DINESH KUMAR RAJEEV KUMAR DHIRAJ KUMAR	A.G.
533.	CR. MISC./12849/2021 302,120b,34 R.BAIL-1	1 KAMAL KISHORE KAMAL@ KAMAL KISHORE MANDAL vs THE STATE OF BIHAR	ABHIMANYU SHARMA PRATIK	NIRMAL KUMAR SINHA ASHOK KUMAR MISHRA KALPNA KUSUM
534.	CR. MISC./12850/2021 147,148,149,341,3 R.BAIL-1	1 RAMJATAN MISHRA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
535.	CR. MISC./12851/2021 regular bail R.BAIL-1	1 ASHOK KUMAR vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
536.	CR. MISC./12858/2021 REGULAR BAIL R.BAIL-1	1 AMBEDKAR KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G.
537.	CR. MISC./12860/2021 307,302,34 R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
538.	CR. MISC./12861/2021 30A R.BAIL-1	1 SAURABH YADAV @ DAURABH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
539.	CR. MISC./12862/2021 304B,34 R.BAIL-1	1 RAVI KUMAR @ LAL BABU SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
540.	CR. MISC./12863/2021 4 R.BAIL-1	1 MD. ISHAD @ IRSHAD vs THE STATE OF BIHAR	RATANAKAR JHA SMRITI BHARTI ABHISHEK RAJ	A.G.
541.	CR. MISC./12864/2021 8(c),9(a),21,25,2 R.BAIL-1	1 CHANNOOLAL @ CHANNULAL YADAV vs THE STATE OF BIHAR	KUMAR RANJIT RANJAN	A.G. RAVINDER KUMAR SHARMA
542.	CR. MISC./12869/2021 376,363,506 R.BAIL-1	1 TAUFIK ALI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
543.	CR. MISC./12874/2021 376,511 R.BAIL-1	1 SUNIL RAM vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
544.	CR. MISC./12875/2021 20,21,23,24,27 R.BAIL-1	1 ASHOK YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
545.	CR. MISC./12877/2021 395, R.BAIL-1	1 LOKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
546.	CR. MISC./12878/2021 147,148,149,307,3 R.BAIL-1	1 KARU @ RAVI SHANKAR @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	A.G.
547.	CR. MISC./12882/2021 30A R.BAIL-1	1 RAJU ANSARI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
548.	CR. MISC./12883/2021 30A R.BAIL-1	1 ALAKH YADAV vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
549.	CR. MISC./12886/2021 413,414,34, R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
550.	CR. MISC./12890/2021 414,420,272,273 R.BAIL-1	1 CHITRANJAN BHAGAT vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
551.	CR. MISC./12891/2021 272,273,120B R.BAIL-1	1 BITTU KUMAR SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.



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552.	CR. MISC./12894/2021 30A R.BAIL-1	1	HIRDAN RAI @ HIRDAY RAY vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
553.	CR. MISC./12901/2021 302,34 R.BAIL-1	1	RAHUL KUMAR @ LALLU vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. PAWAN KUMAR SINGH UPENDRA PRASAD
554.	CR. MISC./12906/2021 448,341,323,324,3 R.BAIL-1	1	MD. YASIN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. MD. SHAMIMUL HODA SURYA NARAYAN YADAV
555.	CR. MISC./12908/2021 392 R.BAIL-1	1	MD LAL vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	A.G.
556.	CR. MISC./12910/2021 395, R.BAIL-1	1	LOKESH THAKUR @ LOKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
557.	CR. MISC./12913/2021 363,366A,34,376,1 R.BAIL-1	1	PRABHAT KUMAR vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR SWETA KUMARI	A.G.
558.	CR. MISC./12915/2021 392 R.BAIL-1	1	ANAND PANDEY vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
559.	CR. MISC./12917/2021 302,201,120(B) R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G. YASHRAJ BARDHAN
560.	CR. MISC./12918/2021 25(1-B)A,26,35 R.BAIL-1	1	AJEET ANAND @ BITTU KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
561.	CR. MISC./12921/2021 395 R.BAIL-1	1	RANJIT PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
562.	CR. MISC./12924/2021 147,148,149,341,3 R.BAIL-1	1	LAXMAN RAI @ LAXMI RAI @ LAXMAN RAY vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR DIPAK KUMAR MARIA NAZIR	A.G.
563.	CR. MISC./12927/2021 Regular bail appl R.BAIL-1	1	SHIVAM YADAV vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G.
564.	CR. MISC./12929/2021 302,201,34 R.BAIL-1	1	ARBHAS PRASAD @ ARBIND PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
565.	CR. MISC./12934/2021 392 R.BAIL-1	1	SUMANGAL KUMAR @ SUMANGAL MAHTO vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	A.G.
566.	CR. MISC./12939/2021 302 R.BAIL-1	1	RANJIT MANJHI vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G.
567.	CR. MISC./12941/2021 341,370,376,419,4 R.BAIL-1	1	RAKESH KUMAR YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
568.	CR. MISC./12949/2021 272,273 R.BAIL-1	1	KUMAR SAHANI @ KUMAR SAHINI @ RAM KUMAR SAHINI @ RAM KUMAR SAHANI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
569.	CR. MISC./12954/2021 448,341,323,325,3 R.BAIL-1	1	RABINDRA DAS @ RABINDRA KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
570.	CR. MISC./12955/2021 366A,376,506,34 R.BAIL-1	1	RAM BABU YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH
571.	CR. MISC./12956/2021 366(A),34 R.BAIL-1	1	MD. SABIR ALAM @ SABIR ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
572.	CR. MISC./12959/2021 272,273 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
573.	CR. MISC./12964/2021 regular bail R.BAIL-1	1	BABLU GOND vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
574.	CR. MISC./12969/2021 341,323,325,504,5 R.BAIL-1	1	KAMLESH THAKUR vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G. PARAS NATH
575.	CR. MISC./12970/2021 regular bail R.BAIL-1	1	ANIL RAM @ ANIL KUMAR vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G.
576.	CR. MISC./12972/2021 392 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.

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577.	CR. MISC./12973/2021 30(A) R.BAIL-1	1 NEERAJ KUMAR @ NEERAJ KUMAR SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD A.G.
578.	CR. MISC./12975/2021 302,34 R.BAIL-1	1 RAGHUNATH SAHANI vs THE STATE OF BIHAR	SHRI NANDAN PRASAD A.G. SINGH MANU KUMAR
579.	CR. MISC./12976/2021 356,379 R.BAIL-1	1 ARUN KUMAR vs THE STATE OF BIHAR	CHHOTELAL MISHRA A.G.
580.	CR. MISC./12977/2021 399,402,412 R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY A.G.
581.	CR. MISC./12979/2021 302,201,394,34 R.BAIL-1	1 PRAMOD RAI vs THE STATE OF BIHAR	RAJEEV RANJAN A.G. VIKAS KUMAR
582.	CR. MISC./12985/2021 147,148,149,341,3 R.BAIL-1	1 MD. HAIDER AZAD vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. MISHRA MD. NAUSHAD UZZOHA
583.	CR. MISC./12987/2021 414,120(B) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY A.G. NISHIKANT
584.	CR. MISC./12991/2021 25(1-B)A,26,27,35 R.BAIL-1	1 NIKESH RANJAN vs THE STATE OF BIHAR	SATYENDRA PRASAD A.G. GIRIDHAR GOPAL TIWARY
585.	CR. MISC./12995/2021 302,201,34 R.BAIL-1	1 KHUSHI DEVI @ KHUSHI KUMARI vs THE STATE OF BIHAR	RINA SINHA A.G.
586.	CR. MISC./12997/2021 363,366,376D R.BAIL-1	1 ASHA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR A.G. RAJ NARAYAN MISHRA
587.	CR. MISC./12998/2021 regular bail R.BAIL-1	1 JAG MOHAN YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ A.G.
588.	CR. MISC./13001/2021 8,20(b)(ii)(C),27 R.BAIL-1	1 TABREJ KHAN vs THE STATE OF BIHAR	PARWEJ KHAN A.G.
589.	CR. MISC./13002/2021 363,366(A),120(B) R.BAIL-1	1 MD. EKHLAKH ANSARI @ MD. IQBAL ANSARI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR A.G. SINGH
590.	CR. MISC./13007/2021 356,379 R.BAIL-1	1 MD. NIYAZ ALAM @ MITHU vs THE STATE OF BIHAR	KUMAR VISHOKA NAND A.G.
591.	CR. MISC./13009/2021 Petitioner name t R.BAIL-1	1 DHANU MAHTO vs THE STATE OF BIHAR	JAVED ASLAM A.G. DEVIKA RANI
592.	CR. MISC./13010/2021 399,402 R.BAIL-1	1 GOLU KUMAR @ SUMIT KUMAR @ GOLU vs THE STATE OF BIHAR	AJAY KUMAR SINHA A.G.
593.	CR. MISC./13011/2021 regular bail R.BAIL-1	1 GANGO YADAV vs THE STATE OF BIHAR	SHAIENDRA KUMAR A.G. SINGH AMARNATH JHA
594.	CR. MISC./13014/2021 498A,304B,34, R.BAIL-1	1 PAPPU SINGH @ HEMANT SINGH vs THE STATE OF BIHAR	ANUJ KUMAR A.G. RAKESH KUMAR SHUBHESH PANDEY
595.	CR. MISC./13016/2021 448,504,302,34 R.BAIL-1	1 KAMLESH SINGH vs THE STATE OF BIHAR	RAVI RANJAN A.G.
596.	CR. MISC./13019/2021 25.1-B.A,26 R.BAIL-1	1 BABAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH A.G.
597.	CR. MISC./13020/2021 401,414 R.BAIL-1	1 VISHAL KUMAR CHAUDHARY vs THE STATE OF BIHAR	ANAND KISHORE A.G. CHOUHARY
598.	CR. MISC./13021/2021 395,397 R.BAIL-1	1 NAVNEET KUMAR @ NAVNEET YADEV vs THE STATE OF BIHAR	KUMARI RITAMBHARA A.G.
599.	CR. MISC./13023/2021 498(A),302,34 R.BAIL-1	1 UMA DEVI vs THE STATE OF BIHAR	BIPIN KUMAR A.G.
600.	CR. MISC./13025/2021 20,22,23,24,25,27 R.BAIL-1	1 RAMAKANT PRASAD vs THE STATE OF BIHAR	AMRESH KUMAR SINHA A.G.
601.	CR. MISC./13028/2021 363,366(A) R.BAIL-1	1 MD AFTAB @ MD AFTAB SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR A.G.
602.	CR. MISC./13029/2021 302,34, R.BAIL-1	1 RAZA ALI vs THE STATE OF BIHAR	SUMIT SHEKHAR A.G. PANDEY
603.	CR. MISC./13030/2021 414 R.BAIL-1	1 SHARIQUE KHAN vs THE STATE OF BIHAR	PRIYA RANJAN A.G. SANJEEV KUMAR
604.	CR. MISC./13032/2021 363,366,34 R.BAIL-1	1 RAMSURAT MUKHIYA vs THE STATE OF BIHAR	SANJEEV KUMAR A.G.
605.	CR. MISC./13033/2021 regular bail R.BAIL-1	1 RUPESH KUMAR SINGH vs THE STATE OF BIHAR	ANISH CHANDRA A.G. NAWAL KISHORE SINGH
606.	CR. MISC./13037/2021 341,323,324,307,3 R.BAIL-1	1 VIVEK KUMAR @ CHHOTU @ VIVEK KUMAR CHHOTU vs THE STATE OF BIHAR	RAJ KUMAR A.G. RAJNISH KUMAR ALOK KUMAR SHAHI ARVIND KUMAR

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607.	CR. MISC./13042/2021 363,366A R.BAIL-1	1	MD. IMAD @ MD. IMDAD @ MD. IMDAD SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G
608.	CR. MISC./13048/2021 30(a)(f),32(3) R.BAIL-1	1	RANJESH KUMAR @ RAJESH PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
609.	CR. MISC./14417/2021 414,467,468,471,4 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	MADHURI KUMARI	A.G.
610.	CR. MISC./14420/2021 25(1-b)a,26 R.BAIL-1	1	VINOD YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	UMANATH MISHRA
611.	CR. MISC./14422/2021 341,323,379,307,5 R.BAIL-1	1	SURYA NARAYAN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR YADAV ARBIND KUMAR SINGH	A.G JITENDRA KUMAR BHARTI KUMARI SHUBHAM
612.	CR. MISC./14423/2021 341,342,376(AD) R.BAIL-1	1	RANJAN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. SANJAY KUMAR @ S.K. ANJANA
613.	CR. MISC./14425/2021 30A R.BAIL-1	1	BIJAY KUMAR SAH @ BIJAY SAW @ BIJAY SAH vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	SHANTANU KUMAR
614.	CR. MISC./14426/2021 30A R.BAIL-1	1	SANJAY CHAUDHARY vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
615.	CR. MISC./14427/2021 147,148,149,302 R.BAIL-1	1	SAKINDRA YADAV @ SAKO YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	VEENA RANI PRASAD
616.	CR. MISC./14428/2021 30(a),36 R.BAIL-1	1	SHAHDEO PRASAD YADAV vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G
617.	CR. MISC./14435/2021 341,323,337,338,3 R.BAIL-1	1	AMARNATH MAHTO vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
618.	CR. MISC./14436/2021 302,34,120(B) R.BAIL-1	1	LAVKUSH BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. UDAY PRATAP SINGH PRAVEEN KUMAR
619.	CR. MISC./14437/2021 392 R.BAIL-1	1	MUNNA ALAM @ MUNNA DEWAN vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
620.	CR. MISC./14441/2021 302,34 R.BAIL-1	1	AJAY KUMAR @ GUJJAR @ PRINCE vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G.
621.	CR. MISC./14444/2021 302,34 R.BAIL-1	1	NITESH KUMAR @ NITISH KUMAR @ NITISH KUMAR KEWAT vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
622.	CR. MISC./14445/2021 414,34 R.BAIL-1	1	MD. ARSAD @ MEHTAB vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
623.	CR. MISC./14449/2021 30A R.BAIL-1	1	SHANKAR KESHARI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
624.	CR. MISC./14450/2021 341,323,324,307,3 R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAJEEV RANJAN
625.	CR. MISC./14451/2021 376DA R.BAIL-1	1	SHANKAR SAHNI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
626.	CR. MISC./14454/2021 147,148,149,341,3 R.BAIL-1	1	KHURSHID vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G. MD. NAUSHAD UZZOHA
627.	CR. MISC./14457/2021 302,120(B),34 R.BAIL-1	1	RANA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. SUMAN KUMAR MISHRA
628.	CR. MISC./14463/2021 30A,38,41,47 R.BAIL-1	1	CHHOTU RAI @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI PRAVEEN KUMAR	A.G.
629.	CR. MISC./14469/2021 302,34 R.BAIL-1	1	GANESH MANJHI @ GANESH MANDAL vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
630.	CR. MISC./14471/2021 147,148,149,323,3 R.BAIL-1	1	SANTOSH KUMAR @ SANTOSH YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
631.	CR. MISC./14472/2021 147,148,149,341,3 R.BAIL-1	1	NARESH MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
632.	CR. MISC./14477/2021 272,273 R.BAIL-1	1	CHHOTE BIN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.

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633.	CR. MISC./14482/2021 188,323,332,333,3 R.BAIL-1	1 RAJNISH TIWARI @ MASTAN vs THE STATE OF BIHAR	SHASHI BHUSHAN PANDEY	A.G.
634.	CR. MISC./14483/2021 147,148,149,341,3 R.BAIL-1	1 GOPAL SAH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
635.	CR. MISC./14485/2021 That no incrimina R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
636.	CR. MISC./14486/2021 302,34 R.BAIL-1	1 TAJ DEWAN vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
637.	CR. MISC./14490/2021 341,323,324,307,3 R.BAIL-1	1 GOLU KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR RAJENDRA KUMAR SINGH PANKAJ KUMAR	A.G. ARVIND KUMAR ALOK KUMAR SHAHI
638.	CR. MISC./14497/2021 379 R.BAIL-1	1 RAJESH PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
639.	CR. MISC./14502/2021 392 R.BAIL-1	1 VISHWAJEET KUMAR SINGH @ BAJRANGI SINGH vs THE STATE OF BIHAR	AJAY KUMAR JHA	A.G.
640.	CR. MISC./14504/2021 30(a) R.BAIL-1	1 SIKANDAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
641.	CR. MISC./14511/2021 384 R.BAIL-1	1 BALDEO SINGH BHOKTA vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
642.	CR. MISC./14512/2021 25-1-AA,25-1-B-A, R.BAIL-1	1 PANKAJ SINGH vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
643.	CR. MISC./14519/2021 Enmity and Villag R.BAIL-1	1 RANJIT KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
644.	CR. MISC./14520/2021 30A R.BAIL-1	1 AKHILESH PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
645.	CR. MISC./14521/2021 That petitioner i R.BAIL-1	1 SANJAY THATHERA vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
646.	CR. MISC./14523/2021 147,148,149,504,5 R.BAIL-1	1 MD. SHAKIL @ MD. SHAKIL AHMAD vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
647.	CR. MISC./14524/2021 r bail R.BAIL-1	1 JAWAHAR RAI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY SAURAV ANAND	A.G.
648.	CR. MISC./14527/2021 387 R.BAIL-1	1 PRADEEP YADAV @ PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
649.	CR. MISC./14530/2021 379,411 R.BAIL-1	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	A.G.
650.	CR. MISC./14531/2021 341,323,324,354A, R.BAIL-1	1 RAVINDRA MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
651.	CR. MISC./14534/2021 341,504,326,307,3 R.BAIL-1	1 ANIL RAI vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	A.G.
652.	CR. MISC./14536/2021 302 R.BAIL-1	1 SANJU KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
653.	CR. MISC./14539/2021 457,307,302,34 R.BAIL-1	1 MOTIN @ AJEET YADAV vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	A.G.
654.	CR. MISC./14540/2021 302,201,34, R.BAIL-1	1 MD TASIR vs THE STATE OF BIHAR	PREETY KUNWAR SAURAV ANAND	A.G.
655.	CR. MISC./14542/2021 365,34 R.BAIL-1	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
656.	CR. MISC./14543/2021 30A R.BAIL-1	1 SHIV SHANKAR PRASAD YADAV @ SHIV SHANKAR PRASAD @ SHIV SHANKAR RAY vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
657.	CR. MISC./14547/2021 399,402 R.BAIL-1	1 VIKKI KUMAR vs THE STATE OF BIHAR	SHASHI SHEKHAR KUMAR PRASAD PRASHANT KUMAR SINHA ABHISHEK KUMAR	A.G.

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658.	CR. MISC./14550/2021 363,366A,341,323, R.BAIL-1	1	VISHAL KUMAR PASWAN @ VISHAL PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
659.	CR. MISC./14554/2021 20,22,23,27A R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
660.	CR. MISC./14557/2021 392 R.BAIL-1	1	RANVIJAY KUMAR @ BHULETAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
661.	CR. MISC./14562/2021 302,34 R.BAIL-1	1	BHUSHAN SHARMA @ BIPIN JEE @ VIPIN JEE @ CHANDRABHUSHAN vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
662.	CR. MISC./14564/2021 30A,30G,38(I)(II) R.BAIL-1	1	RAM KUMAR YADAV @ RAM KUMAR RAI @ RAMU vs THE STATE OF BIHAR	RAKESH KUMAR VIJAY ANAND	A.G.
663.	CR. MISC./14566/2021 366A R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR	A.G.
664.	CR. MISC./14572/2021 363,365,34 R.BAIL-1	1	MUKESH KUMAR CHOUDHARY @ MUKESH CHOUDHARY @ PAGLU vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
665.	CR. MISC./14574/2021 399,400,402,414,1 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
666.	CR. MISC./14578/2021 341,323,387,504,3 R.BAIL-1	1	VIKKY KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
667.	CR. MISC./14579/2021 REGULAR BAIL R.BAIL-1	1	KISHORI SINGH vs THE STATE OF BIHAR	PARAS NATH	A.G.
668.	CR. MISC./14583/2021 341,323,354,504,5 R.BAIL-1	1	SANJAY KUMAR KESHARI @ SANJAY PRASAD KESHARI @ SANJAY KESHARI vs THE STATE OF BIHAR	RUDRA DEO	A.G.
669.	CR. MISC./14587/2021 regular bail R.BAIL-1	1	SHANKAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
670.	CR. MISC./14592/2021 304B R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
671.	CR. MISC./14600/2021 304(B),201,34 R.BAIL-1	1	SHAHNAZ KHATOON vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
672.	CR. MISC./14604/2021 461,379,420,427,4 R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHIVAM VAISHNAVI SINGH	A.G.
673.	CR. MISC./14607/2021 147,148,149,447,3 R.BAIL-1	1	LAXMAN MANDAL vs THE STATE OF BIHAR	RAVINDRA KUMAR MARUTH NATH ROY	A.G.
674.	CR. MISC./14609/2021 3-4 R.BAIL-1	1	DIPAK KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
675.	CR. MISC./14614/2021 302,34, R.BAIL-1	1	RAUSHAN KUMAR @ RAUSHAN PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA BR/1859	A.G.
676.	CR. MISC./14620/2021 30A R.BAIL-1	1	BUDHAN SAHNI @ BUDHAN SAHANI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
677.	CR. MISC./14627/2021 392 R.BAIL-1	1	JAWALA PRASAD @ JAWALA PRAKASH vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
678.	CR. MISC./14629/2021 25(1-B)A,26 R.BAIL-1	1	CHUNCHUN KUMAR @ MUNCHUN KUMAR vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
679.	CR. MISC./14631/2021 419,420,467,468,4 R.BAIL-1	1	SUJIT KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
680.	CR. MISC./14636/2021 302,307,120(B),34 R.BAIL-1	1	NISHI SAH vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
681.	CR. MISC./14639/2021 304(B),34 R.BAIL-1	1	LALLAN KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR	A.G.
682.	CR. MISC./14640/2021 147,148,149,341,3 R.BAIL-1	1	DIPLAL KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.
683.	CR. MISC./14641/2021 272,273 R.BAIL-1	1	SHEIKH JAMIL vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.

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684.	CR. MISC./14648/2021 414,401,34 R.BAIL-1	1 KINU CHAUHAN vs THE STATE OF BIHAR	KAMLA KANT PANDEY	A.G.
685.	CR. MISC./14649/2021 302,120B,34 R.BAIL-1	1 ARVAZ @ MD. ARWAZ KHAN @ ARWAZ KHAN vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA DAIZY KUMARI	ASHA DEVI
686.	CR. MISC./14653/2021 147,148,149,302 R.BAIL-1	1 ANIL CHOUDHARY vs THE STATE OF BIHAR	NARESH PRASAD PUSHPA KUMARI ARCHANA MISHRA	A.G. BIRENDRA KUMAR
687.	CR. MISC./14654/2021 272,273,120(B),34 R.BAIL-1	1 JALO SAH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
688.	CR. MISC./14658/2021 302,304(B),34,120 R.BAIL-1	1 SUNITA DEVI vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
689.	CR. MISC./14659/2021 439,440 R.BAIL-1	1 KHAIKA PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
690.	CR. MISC./14661/2021 272,273,341,342,3 R.BAIL-1	1 SANJAY RAY vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
691.	CR. MISC./14664/2021 147,148,149,121,1 R.BAIL-1	1 YUGAL ROY vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
692.	CR. MISC./14666/2021 370,372,373,34 R.BAIL-1	1 GURIYA JHA vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
693.	CR. MISC./14667/2021 272,273 R.BAIL-1	1 VICKY BORO @ BIKKY BORO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
694.	CR. MISC./14673/2021 392 R.BAIL-1	1 MOHAN CHAUHAN @ MAN MOHAN CHAUHAN vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G.
695.	CR. MISC./14674/2021 30A R.BAIL-1	1 VIMLESH KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
696.	CR. MISC./14677/2021 30A R.BAIL-1	1 MD. SALIM KORAI SI vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	A.G.
697.	CR. MISC./14679/2021 420 R.BAIL-1	1 GIRIDHAR JHA @ GIRDHAR JHA vs THE STATE OF BIHAR	DILIP KUMAR SINHA	ASHRAF ANSARI
698.	CR. MISC./14680/2021 302,34 R.BAIL-1	1 MATWAR SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
699.	CR. MISC./14685/2021 364,120(B),34 R.BAIL-1	1 BABU LAL PASWAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
700.	CR. MISC./14687/2021 30(a) R.BAIL-1	1 VINOD YADAV vs THE STATE OF BIHAR	DHRAMVEER	A.G.
701.	CR. MISC./14688/2021 302,34 R.BAIL-1	1 RAHUL PANDEY @ RAHUL YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	BRAJENDRA NATH PANDEY
702.	CR. MISC./14689/2021 30A R.BAIL-1	1 CHANDAN KUMAR MATHO @ KANHAYA KUMAR vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
703.	CR. MISC./14690/2021 392 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
704.	CR. MISC./14693/2021 307 R.BAIL-1	1 ABHINAV KUMAR vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G.
705.	CR. MISC./14694/2021 399,402,414 R.BAIL-1	1 PAPPU KUMAR GOPE @ PRASHANT KUMAR GOPE vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
706.	CR. MISC./14697/2021 302,120B R.BAIL-1	1 LAWAN KUMAR @ LAVAN KUMAR vs THE STATE OF BIHAR	SARITA BAJAJ SHUBHAM BAJAJ DHARMENDRA KUMAR PASWAN	A.G.
707.	CR. MISC./14698/2021 304B,34 R.BAIL-1	1 BASANT MAHTO vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
708.	CR. MISC./16128/2021 30A,56D R.BAIL-1	1 PRAMOD KUMAR SAW @ PROMOD KUMAR SAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
709.	CR. MISC./16129/2021 395 R.BAIL-1	1 BIRENDRA RAY @ BIRENDRA KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
710.	CR. MISC./16130/2021 304B, R.BAIL-1	1 KUNAL KUMAR @ KUMAR KUNAL @ VIKKY vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	A.G. AVNISH KUMAR RAM PRAWESH KUMAR
711.	CR. MISC./16132/2021 8-21-B,27-A R.BAIL-1	1 VIKAS RAJAK vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.

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712.	CR. MISC./16134/2021 30(a) R.BAIL-1	1 DINESH YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
713.	CR. MISC./16136/2021 379,401,414,34 R.BAIL-1	1 BIRENDRA KUMAR @ BHOLU vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
714.	CR. MISC./16137/2021 341,323,324,307,3 R.BAIL-1	1 GURO SHARMA vs THE STATE OF BIHAR	OM PRAKASH PRASAD RAJNISH KUMAR SINGH RUPESH KUMAR	MD. MUSHTAQUE ALAM
715.	CR. MISC./16139/2021 272,273, R.BAIL-1	1 MTHUN KUMAR vs THE STATE OF BIHAR	SURESH PD SINGH NO.1 KUMARI RASHMI ADITYA RAJ	A.G.
716.	CR. MISC./16141/2021 30A,36 R.BAIL-1	1 VIJAY SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR MITHILESH KR. ARYA	A.G.
717.	CR. MISC./16142/2021 Regular bail R.BAIL-1	1 DILIP YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
718.	CR. MISC./16144/2021 cr misc R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. ASHOK KUMAR KASHYAP
719.	CR. MISC./16147/2021 147,148,149,302,1 R.BAIL-1	1 TULSI YADAV vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.
720.	CR. MISC./16148/2021 30A R.BAIL-1	1 NITESH KUMAR @ LALO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
721.	CR. MISC./16149/2021 413,414 R.BAIL-1	1 MUKESH RAM vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
722.	CR. MISC./16152/2021 401, R.BAIL-1	1 ABHISHEK KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
723.	CR. MISC./16155/2021 302,120B,506,34 R.BAIL-1	1 ABHAY KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
724.	CR. MISC./16158/2021 392 R.BAIL-1	1 PRAVEEN KUMAR @ PRAVEEN YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G.
725.	CR. MISC./16159/2021 366,376,34, R.BAIL-1	1 MD. ISRUL vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
726.	CR. MISC./16160/2021 353,307,120(B) R.BAIL-1	1 HIRA LAL KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
727.	CR. MISC./16161/2021 Custody R.BAIL-1	1 BIR BAHADUR RAWAT @ VEER BAHADUR RAWAT@ BEER BAHADUR RAWAT vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR	A.G.
728.	CR. MISC./16162/2021 30A R.BAIL-1	1 KUSHAL PAWAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
729.	CR. MISC./16165/2021 20,22,23,24 R.BAIL-1	1 LALO SINGH vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
730.	CR. MISC./16167/2021 302,34 R.BAIL-1	1 BHIM PANDEY vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
731.	CR. MISC./16169/2021 279,337,323,326,5 R.BAIL-1	1 DHANJEE PASWAN @ SUNNY DEOL vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
732.	CR. MISC./16173/2021 147,148,149,447,3 R.BAIL-1	1 RAMESHWAR SAHANI @ RAM ISHWAR SAHNI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
733.	CR. MISC./16177/2021 392 R.BAIL-1	1 CHHOTE CHOUBEY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
734.	CR. MISC./16179/2021 30A R.BAIL-1	1 SANTOSH PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
735.	CR. MISC./16180/2021 30(a),56(b) R.BAIL-1	1 SHAHNAWAZ KHAN vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	A.G.
736.	CR. MISC./16182/2021 25(1-B)A,26,35 R.BAIL-1	1 JHABBU SINGH @ JHABBULAL SINGH vs THE STATE OF BIHAR	NAVIN KUMAR JHA BACHAN JEE OJHA	MURLI DHAR
737.	CR. MISC./16186/2021 272,273 R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
738.	CR. MISC./16190/2021 412,395, R.BAIL-1	1 MADAN SINGH vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
739.	CR. MISC./16193/2021 376 R.BAIL-1	1 GULKHAN vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G.
740.	CR. MISC./16194/2021 379,411 R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	NITYA NAND TIWARY MUKESH KUMAR	PUSHPA SINHA.1

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741.	CR. MISC./16195/2021 363,365,34 R.BAIL-1	1	PUSHPA DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
742.	CR. MISC./16196/2021 302,201,34 R.BAIL-1	1	JAHANGIR ANSARI @ JAHANGIR MIYAN vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
743.	CR. MISC./16198/2021 30(a) R.BAIL-1	1	SANTOSH RAY vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK A.G. JAY PRAKASH SHARMA	
744.	CR. MISC./16203/2021 30A,56B R.BAIL-1	1	SHIVSHANKAR ROY vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
745.	CR. MISC./16204/2021 399,402,412,120(B R.BAIL-1	1	NANDLAL THAKUR vs THE STATE OF BIHAR	VAISHNAVI SINGH BABITA KUMARI UDBHAV	A.G.
746.	CR. MISC./16208/2021 30A R.BAIL-1	1	CHHOTU SINGH @ VIVEKANAND KUMAR @ VIVEKANAND vs THE STATE OF BIHAR	ASHOK KUMAR HARE KRISHNA PRASAD	A.G.
747.	CR. MISC./16210/2021 30.A R.BAIL-1	1	ENARJEET YADAV @ INARJEET YADAV @ ENDRAJEET YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
748.	CR. MISC./16211/2021 30A R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	NARENDRA KUMAR ARUN KUMAR PANDEY	RAJESH KUMAR
749.	CR. MISC./16216/2021 272,273,34 R.BAIL-1	1	RATAN BANIK vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.
750.	CR. MISC./16219/2021 272,273 R.BAIL-1	1	UTTAM KUMAR SHARMA vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	RAJENDRA NATH JHA
751.	CR. MISC./16221/2021 342,307,34 R.BAIL-1	1	BIMLESH KUMAR YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
752.	CR. MISC./16224/2021 448,341,323,324,3 R.BAIL-1	1	NITISH KASHYAP vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
753.	CR. MISC./16225/2021 145,147,152 R.BAIL-1	1	RANU KUMAR @ RENU vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
754.	CR. MISC./16226/2021 272,273,120B, R.BAIL-1	1	RAKESH KUMAR @ RAKESH PRASAD vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
755.	CR. MISC./16227/2021 406,420 R.BAIL-1	1	GAUTAM KUMAR PATEL vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
756.	CR. MISC./16229/2021 41 R.BAIL-1	1	VAKIL KUMAR @ VAKIL SAHANI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
757.	CR. MISC./16231/2021 302,448,147,148,1 R.BAIL-1	1	RAMAKANT TIWARY vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAKNAVI LAKSHMI KANT SHARMA	A.G.
758.	CR. MISC./16233/2021 302,201,120B,34 R.BAIL-1	1	AKHILESH RAM vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR NILESH KUMAR	A.G.
759.	CR. MISC./16234/2021 363,365,34,302,20 R.BAIL-1	1	RUSTAM KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
760.	CR. MISC./16237/2021 30-A,B,C,D,F,37,4 R.BAIL-1	1	JALINA KHATOON vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
761.	CR. MISC./16238/2021 392 R.BAIL-1	1	MD AKHTAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
762.	CR. MISC./16243/2021 Regular bail R.BAIL-1	1	MD. FARUKH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
763.	CR. MISC./16245/2021 341/323/376/506 R.BAIL-1	1	KUNDAN YADAV @ KUNDAN KR. YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRITUNJAY KUMAR MISHRA	A.G.
764.	CR. MISC./16250/2021 20,23,24,25,27A R.BAIL-1	1	RAKESH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
765.	CR. MISC./16252/2021 135 R.BAIL-1	1	RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
766.	CR. MISC./16253/2021 147,149,341,323,3 R.BAIL-1	1	RAMJEE PRAJAPAT @ RAMAJI PRAJAPAT vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.



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767.	CR. MISC./16254/2021 regular bail R.BAIL-1	1	VIKASH KUMAR @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH KUMARI ANUPAM MADHAV RAJ	A.G.
768.	CR. MISC./16256/2021 30A R.BAIL-1	1	RAHUL KUMAR @ DHIRAJ KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
769.	CR. MISC./16260/2021 341,323,324,325,3 R.BAIL-1	1	RAM NANDAN RAY vs THE STATE OF BIHAR	DINESH JHA	A.G. VINOD KUMAR
770.	CR. MISC./16261/2021 30A R.BAIL-1	1	RAJIV KUMAR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
771.	CR. MISC./16265/2021 30,30(a),33,34,36 R.BAIL-1	1	ANIL PRASAD @ LAKSHMAN PRASAD @ ANIL KUMAR PRASAD vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
772.	CR. MISC./16269/2021 394,411 R.BAIL-1	1	PRAMOD NUT vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G.
773.	CR. MISC./16276/2021 354(A),354(C),506 R.BAIL-1	1	SATYAM SINGH vs THE STATE OF BIHAR	MADHAV KRISHNA	A.G.
774.	CR. MISC./16286/2021 379,414 R.BAIL-1	1	HARSH KUMAR @ BARDHAN SINGH @ BALLU KUMAR vs THE STATE OF BIHAR	SHASHI CHANDRA PANDEY	RAM PRIYA SHARAN SINGH
775.	CR. MISC./16287/2021 147,148,149,323,3 R.BAIL-1	1	ASHOK YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR @DEEPAK SAHAY VIKAS KUMAR	A.G.
776.	CR. MISC./16288/2021 302,34 R.BAIL-1	1	VEER KUNWAR SINGH @ BIRO SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAVINDRA KUMAR RAMANUJ
777.	CR. MISC./16291/2021 354C,34, R.BAIL-1	1	MD AFTAB ALAM @ ZAHIR KHAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH KAMESHWAR SINGH PREM NATH SINGH	A.G.
778.	CR. MISC./16295/2021 399,402,413,414,4 R.BAIL-1	1	RANJIT KUMAR YADAV vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV RAVI SHANKER PANKAJ	A.G.
779.	CR. MISC./16302/2021 341,323,307,302,5 R.BAIL-1	1	CHANDAN YADAV vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA ABHISHEK SINGH RANJEET PATEL	A.G.
780.	CR. MISC./16304/2021 392,34 R.BAIL-1	1	MANAGER RAI vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
781.	CR. MISC./16305/2021 25(1-B)A,26,35 R.BAIL-1	1	RANDHIR YADAV @ RANDHIR KUMAR YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
782.	CR. MISC./16306/2021 30A R.BAIL-1	1	LAVKUSH MANJHI vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
783.	CR. MISC./16314/2021 272,273 R.BAIL-1	1	VINOD MAHTO @ BINOD MAHTO vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
784.	CR. MISC./16318/2021 420,467,468,471,4 R.BAIL-1	1	GUDDU KUMAR @ GUDDU KR. RAJAK vs THE STATE OF BIHAR	RAM HRIDAY PRASAD PRANAV KUMAR	A.G.
785.	CR. MISC./16321/2021 399,402,413,414 R.BAIL-1	1	RAMPRAVESH RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
786.	CR. MISC./16324/2021 25(1-B)A,26 R.BAIL-1	1	SANTOSH KUMAR SAHNI vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SHUBHAM BAJAJ	A.G.
787.	CR. MISC./16328/2021 341,323,,307,384, R.BAIL-1	1	PRAKASH YADAV @ PRAKASH KUMAR YADAV @ PRAKASH KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
788.	CR. MISC./16329/2021 302 R.BAIL-1	1	GULSHAN KUMAR JHA vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G. RATANAKAR JHA
789.	CR. MISC./16330/2021 376,511 R.BAIL-1	1	SANNI KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA PRASAD	A.G.
790.	CR. MISC./16331/2021 30A,56B R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
791.	CR. MISC./16334/2021 392, R.BAIL-1	1	NAVEEN YADAV @ NAVEEN KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.

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792.	CR. MISC./16337/2021 120B, R.BAIL-1	1	BRIJMOHAN @ VRIJMOHAN vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
793.	CR. MISC./16339/2021 412,414, R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
794.	CR. MISC./16340/2021 302,201, R.BAIL-1	1	ANKITA BHARTI vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. RADHA MOHAN SINGH
795.	CR. MISC./16344/2021 406,420,467,468,4 R.BAIL-1	1	RAVI KANT @ RAVI KANT PATHAK vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANJAY MANDAL SIYARAM PANDEY	RAJENDRA NATH JHA
796.	CR. MISC./16346/2021 353,307,414,34 R.BAIL-1	1	BUDHAN SINGH @ BUDDHAN SINGH vs THE STATE OF BIHAR	SANJANA SETU PRATEEK	A.G.
797.	CR. MISC./16347/2021 302,120(B),34 R.BAIL-1	1	GUDDU YADAV vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G. ASHOK KUMAR BIBHUTI NARAYAN
798.	CR. MISC./16351/2021 409,420,467,468,4 R.BAIL-1	1	BARUN KUMAR vs THE STATE OF BIHAR	RUDAL PRASAD	SATYENDRA NARAYAN SINGH BIPIN KUMAR SINHA
799.	CR. MISC./16352/2021 304,34 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.
800.	CR. MISC./16361/2021 399,400,401,402,4 R.BAIL-1	1	MANTU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	NARSINGH TANTI
801.	CR. MISC./16362/2021 147,148,149,160,3 R.BAIL-1	1	KHAJANCHI YADAV vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
802.	CR. MISC./16363/2021 272,273,34,188, R.BAIL-1	1	SAJJAN SAH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	NIRMAL KUMAR SINHA
803.	CR. MISC./16364/2021 30A,37(B)(C) R.BAIL-1	1	SURAJ RAJAK vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	NAND KISHORE PRASAD
804.	CR. MISC./16365/2021 406,409,420 R.BAIL-1	1	SHREE NIWAS SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
805.	CR. MISC./16366/2021 307,285,326A,504 R.BAIL-1	1	RAMEQBAL PASWAN @ EQBAL PASWAN vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
806.	CR. MISC./16368/2021 30A R.BAIL-1	1	ANIL CHOUDHARY @ LALU CHOUDHARY @ LALLU CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	RAM BILASH ROY RAMAN
807.	CR. MISC./17853/2021 20(b)(ii)(c),22(b R.BAIL-1	1	DIPU KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
808.	CR. MISC./17854/2021 457,380, R.BAIL-1	1	SADDAM @ MD. SADDAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
809.	CR. MISC./17857/2021 302,34 R.BAIL-1	1	SANDIP KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA PUNITA KUMARI SINGH	A.G.
810.	CR. MISC./17858/2021 272,273 R.BAIL-1	1	MUNNI LAL RAI @ MINILAL RAY vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	A.G.
811.	CR. MISC./17861/2021 346,367,370,370A, R.BAIL-1	1	RANI PRAVEEN @ RANI KUMARI vs THE STATE OF BIHAR	ASHISH KUMAR TARKESHWAR PD. VERMA	A.G.
812.	CR. MISC./17868/2021 394,414 R.BAIL-1	1	WAHID ANSARI @ GUDDU vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
813.	CR. MISC./17871/2021 341,323,324,307,3 R.BAIL-1	1	YOGENDRA GOND vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
814.	CR. MISC./17875/2021 20(b)(ii)(B),22,2 R.BAIL-1	1	CHANDAN PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
815.	CR. MISC./17876/2021 147,148,149,341,3 R.BAIL-1	1	HAPPAN LAL BASKI @ HAPPANA BASKI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.

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816.	CR. MISC./17878/2021 341 R.BAIL-1	1	SHANKAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
817.	CR. MISC./17879/2021 147,148,341,323,3 R.BAIL-1	1	JAWAHIR YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	A.G.
818.	CR. MISC./17881/2021 272,273 R.BAIL-1	1	BABITA DEVI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
819.	CR. MISC./17883/2021 341,323,307,427,5 R.BAIL-1	1	RAM JUGUT GUPTA @ RAM YUGUT GUPTA vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	A.G.
820.	CR. MISC./17885/2021 47(A) R.BAIL-1	1	ANIRUDH CHAUDHARY vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
821.	CR. MISC./17886/2021 30A R.BAIL-1	1	DHARMENDRA MAHTO vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
822.	CR. MISC./17887/2021 412 R.BAIL-1	1	CHANDAN KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP	A.G.
823.	CR. MISC./17889/2021 353,307,34 R.BAIL-1	1	GORAKH MAHTO vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
824.	CR. MISC./17891/2021 302,120B,201,34 R.BAIL-1	1	ABDUL RAHMAN @ ABDUR RAHMAN vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
825.	CR. MISC./17894/2021 30(a) R.BAIL-1	1	ARVIND MANJHI vs THE STATE OF BIHAR	RINA SINHA SUNIL KUMAR	A.G.
826.	CR. MISC./17899/2021 272,273,34 R.BAIL-1	1	SUNIL PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
827.	CR. MISC./17900/2021 272,273 R.BAIL-1	1	ANSHU KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR MD.IMTEYAZ AHMAD	A.G.
828.	CR. MISC./17901/2021 147,148,149,341,3 R.BAIL-1	1	MD. ISLAM @ MD. ISLAM ANSARI vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	A.G.
829.	CR. MISC./17902/2021 341,323,324,307,3 R.BAIL-1	1	MUNNA CHAUDHARY @ RAJESH CHAUDHARY vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
830.	CR. MISC./17903/2021 30A R.BAIL-1	1	UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
831.	CR. MISC./17907/2021 REGULAR BAIL R.BAIL-1	1	DHIRAJ PASWAN @ DHEERAJ PASWAN vs THE STATE OF BIHAR	DWIJ RAJ	A.G. RANJEET KUMAR AYUSH KUMAR
832.	CR. MISC./17908/2021 30A R.BAIL-1	1	AJAY CHAUDHARY vs THE STATE OF BIHAR	SATYA VEER RITU SINHA	A.G.
833.	CR. MISC./17909/2021 147,149,448,341,3 R.BAIL-1	1	RANDHIR RAI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
834.	CR. MISC./17913/2021 368,366A,376 R.BAIL-1	1	KRISHNA SINGH vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
835.	CR. MISC./17915/2021 414 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
836.	CR. MISC./17919/2021 272,273,120B, R.BAIL-1	1	KUNDAN KUMAR @ KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
837.	CR. MISC./17923/2021 30(a) R.BAIL-1	1	SHANKER DAS @ SHANKER KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
838.	CR. MISC./17924/2021 8(C),20(b)(ii)(B) R.BAIL-1	1	MALIK AKHTAR @ MALEK AKHTAR vs THE UNION OF INDIA THROUGH THE NARCOTICS COMMISSIONER AND DEPARTMENT OF NDPS, NEW DELHI	ONKAR NATH ASHUTOSH KUMAR	K.N.SINGH (A.D.S.G)
839.	CR. MISC./17925/2021 392 R.BAIL-1	1	SUDHIR RAM @ SUDHIR KUMAR RAM vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.

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840.	CR. MISC./17926/2021 25(1-b)a,26 R.BAIL-1	1 SANNY @ SANNY YADAV @ SANNY SAMRAT @ SANTOSH YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
841.	CR. MISC./17929/2021 272,273, R.BAIL-1	1 SHYAM PATEL vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
842.	CR. MISC./17932/2021 30A R.BAIL-1	1 ROHIT PASWAN @ ROHIT KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINGH	A.G.
843.	CR. MISC./17935/2021 27 R.BAIL-1	1 OM PRAKASH @ JHAROKHA YADAV @ JHARAKHA YADAV vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
844.	CR. MISC./17936/2021 341,323,504,307, R.BAIL-1	1 SUSHIL KUMAR MANDAL vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
845.	CR. MISC./17937/2021 20,22, R.BAIL-1	1 BALJEET SINGH @ BALJIT SINGH vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
846.	CR. MISC./17939/2021 379,411,419,420 R.BAIL-1	1 GUDDU YADAV @ GUDDU KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
847.	CR. MISC./17940/2021 3 R.BAIL-1	1 RANJEET SHARMA vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
848.	CR. MISC./17941/2021 302,201,34 R.BAIL-1	1 DHARMENDRA @ DHARMVEER CHOUDHARY vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA ANUJASHREE ROY	A.G.
849.	CR. MISC./17942/2021 3 R.BAIL-1	1 MD. AKHTAR SAH @ AKHTAR SAH @ SONU vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
850.	CR. MISC./17944/2021 394,302 R.BAIL-1	1 SALIYA NAND JHA @ SALIYA NAND MISHRA @ SHAILJA NAND MISHRA vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMARENDRA KUMAR JHA	A.G.
851.	CR. MISC./17946/2021 302,34, R.BAIL-1	1 MD. JAHANGIR RAIYEEN @ ALAM vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY MIRTYUNJAY KUMAR MISHRA	A.G.
852.	CR. MISC./17948/2021 272,273,34 R.BAIL-1	1 BIKKU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH NABIN KUMAR	A.G.
853.	CR. MISC./17949/2021 147,148,149,341,3 R.BAIL-1	1 BAMBAM THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
854.	CR. MISC./17953/2021 20,22,23, R.BAIL-1	1 SONU vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
855.	CR. MISC./17955/2021 420,376, R.BAIL-1	1 PRIYARANJAN KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	A.G.
856.	CR. MISC./17956/2021 420,406,34 R.BAIL-1	1 KUMOD KUMAR @ MUNNA BHAGAT vs THE STATE OF BIHAR THROUGH THE DIST. MANAGER THE BIHAR STATE FOOD AND CIVIL SUPPLY CO-OPERATION LTD	SHEKHAR KUMAR SINGH	A.G.
857.	CR. MISC./17957/2021 regular bail R.BAIL-1	1 UPENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
858.	CR. MISC./17958/2021 20,22 R.BAIL-1	1 RINKU KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH ANIL KUMAR SHARMA	A.G.
859.	CR. MISC./17961/2021 376 R.BAIL-1	1 PRAMOD DAS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
860.	CR. MISC./17963/2021 30A R.BAIL-1	1 CHAITANYA KUMAR SAH vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
861.	CR. MISC./17965/2021 414 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
862.	CR. MISC./17966/2021 395,397 R.BAIL-1	1 ANKIT RAY vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
863.	CR. MISC./17967/2021 30A R.BAIL-1	1 MUNNA KUMAR vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN WASI AKHTAR	A.G.
864.	CR. MISC./17969/2021 147,148,149,302,1 R.BAIL-1	1 ALOK SAW vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.

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865.	CR. MISC./17970/2021 364(A),34 R.BAIL-1	1 SAJAN KUMAR @ SAJO vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
866.	CR. MISC./17974/2021 302,201,34,396,41 R.BAIL-1	1 AMIT SINGH @ DHIRU DADA vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.
867.	CR. MISC./17979/2021 30(a) R.BAIL-1	1 KIRA RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
868.	CR. MISC./17982/2021 25(1-b)a,26,35 R.BAIL-1	1 RAJ KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G.
869.	CR. MISC./17987/2021 30A R.BAIL-1	1 ANSARUL HAQUE @ MD. ANSARUL HAQUE vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
870.	CR. MISC./17989/2021 272,273 R.BAIL-1	1 BAIDHYANATH KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI	A.G.
871.	CR. MISC./17991/2021 399/402/353/414/3 R.BAIL-1	1 PRINCE KUMAR@PARO@PARO KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
872.	CR. MISC./17996/2021 413,414 R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
873.	CR. MISC./17998/2021 341,323307,504,50 R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
874.	CR. MISC./17999/2021 8,20(b)(ii)(A),25 R.BAIL-1	1 MITHILESH SHARMA vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G.
875.	CR. MISC./18000/2021 regular bail R.BAIL-1	1 ARJUN SONAR vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
876.	CR. MISC./18004/2021 regular bail R.BAIL-1	1 NIKKU SINGH @ NIKKU PATEL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
877.	CR. MISC./18008/2021 30A R.BAIL-1	1 BILTU RAI @ GAURAV KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
878.	CR. MISC./18009/2021 420,467,468,272,2 R.BAIL-1	1 ARUN PASWAN @ ARUN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
879.	CR. MISC./18010/2021 regular bail R.BAIL-1	1 SUBODH RAY @ SUBODH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH RAVI SHANKAR SINGH, MADHAV RAJ	A.G.
880.	CR. MISC./18011/2021 363,366(A),34 R.BAIL-1	1 RATAN SAHNI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
881.	CR. MISC./18012/2021 30A R.BAIL-1	1 KRISHNA CHAUDHARY vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
882.	CR. MISC./18015/2021 341,323,353,333,3 R.BAIL-1	1 ANIL CHOUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
883.	CR. MISC./18016/2021 147,148,149,341,3 R.BAIL-1	1 PRAVEEN SHARMA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
884.	CR. MISC./18019/2021 399,402 R.BAIL-1	1 RAJENDRA YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
885.	CR. MISC./18022/2021 30-A R.BAIL-1	1 SANJEEV KUMAR @ SANJIV KUMAR @ ROCKY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
886.	CR. MISC./18026/2021 272,273 R.BAIL-1	1 BATHU MAHTO @ RAMNARAYAN MAHTO vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
887.	CR. MISC./18027/2021 147,148,149,448,3 R.BAIL-1	1 CHANDRAWATI DEVI vs THE STATE OF BIHAR	RAVINDRA NATH DUBEY PUNAM KUMARI RAJNISH KUMAR	A.G.
888.	CR. MISC./18028/2021 272,273 R.BAIL-1	1 AAKASH TIWARI vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.
889.	CR. MISC./18030/2021 143,341,323,324,3 R.BAIL-1	1 SHIV SHANKAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
890.	CR. MISC./18032/2021 363,366A R.BAIL-1	1 ACHHAY MANJHI vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
891.	CR. MISC./18034/2021 30A R.BAIL-1	1 SHANKAR MAURYA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
892.	CR. MISC./18036/2021 302,34 R.BAIL-1	1 GOPAL SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.

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893.	CR. MISC./18037/2021 414,34 R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	SATRUDHAN KUMAR PINKI KUMARI SONI KUMARI	A.G.
894.	CR. MISC./18042/2021 25(1-b)a,26,35 R.BAIL-1	1 AMARJEET KUMAR PASWAN @ AMARJEET PASWAN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
895.	CR. MISC./18045/2021 30(a) R.BAIL-1	1 MURARI SINGH vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
896.	CR. MISC./18050/2021 304B,34, R.BAIL-1	1 RAVINDRA CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	A.G.
897.	CR. MISC./18051/2021 302,120B,34 R.BAIL-1	1 SUMIT KUMAR @ SANNY vs THE STATE OF BIHAR	MAYANK BILOCHAN MRIGENDRA KUMAR HANSRAJ	A.G.
898.	CR. MISC./18052/2021 272,273, R.BAIL-1	1 SITA MANJHI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
899.	CR. MISC./18054/2021 399,402,414 R.BAIL-1	1 RANJAY KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
900.	CR. MISC./18055/2021 30(a) R.BAIL-1	1 SHUBHAM KUMAR vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
901.	CR. MISC./18062/2021 304(B), R.BAIL-1	1 SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
902.	CR. MISC./18063/2021 401,413,414,120B R.BAIL-1	1 ARUN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
903.	CR. MISC./18065/2021 420,467,468,471 R.BAIL-1	1 MANISH JAT vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.
904.	CR. MISC./18067/2021 392,395 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SATYA VEER	A.G.
905.	CR. MISC./18068/2021 304B,201,120B R.BAIL-1	1 SANTOSH SAH @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
906.	CR. MISC./18070/2021 379,411 R.BAIL-1	1 MOTILAL KUMAR RAM vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
907.	CR. MISC./19390/2021 147,148,149,341,3 R.BAIL-1	1 LAUKESH SINGH @ FEKU SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
908.	CR. MISC./19393/2021 272,273,34 R.BAIL-1	1 SANU YADAV @ SANU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
909.	CR. MISC./19394/2021 392 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
910.	CR. MISC./19401/2021 147,148,149,323,3 R.BAIL-1	1 ABHYAS SINGH @ ABHYASH SINGH @ ABHASH SINGH vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
911.	CR. MISC./19404/2021 regular bail R.BAIL-1	1 KRISHNA MAHTO vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
912.	CR. MISC./19406/2021 REGULAR BAIL R.BAIL-1	1 SHAMBHU KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G. LEELAWATI KUMARI PRAMENDRA KUMAR SINGH
913.	CR. MISC./19408/2021 30(a) R.BAIL-1	1 SHRAWAN RAI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
914.	CR. MISC./19409/2021 30A R.BAIL-1	1 PINTU SHARMA vs THE STATE OF BIHAR	DHRAMVEER	A.G.
915.	CR. MISC./19410/2021 25(1-b)a,26 R.BAIL-1	1 GULSHAN DAS @ GULSHAN KUMAR DAS vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
916.	CR. MISC./19411/2021 121,121A,120B, R.BAIL-1	1 NEPALI YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
917.	CR. MISC./19415/2021 8(c),21(a) R.BAIL-1	1 ABBAS ANSARI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
918.	CR. MISC./19416/2021 302,201,120(B) R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
919.	CR. MISC./19417/2021 341,323,376D R.BAIL-1	1 NISHANT GUPTA vs THE STATE OF BIHAR	VAISHNAVI SINGH MALAY KUMAR CHOUHARY UDBHAV	A.G.
920.	CR. MISC./19418/2021 412 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.

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921.	CR. MISC./19421/2021 392 R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR	A.G.
922.	CR. MISC./19426/2021 302,307,34,120B R.BAIL-1	1 UPENDRA PASWAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
923.	CR. MISC./19427/2021 302,120(B) R.BAIL-1	1 LALO YADAV @ LALAN YADAV vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
924.	CR. MISC./19428/2021 379,182,211,407,1 R.BAIL-1	1 MOHSIN KHAN vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G.
925.	CR. MISC./19433/2021 302,34 R.BAIL-1	1 CHANIYA YADAV vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
926.	CR. MISC./19436/2021 341,323,307,302,3 R.BAIL-1	1 BASANT CHAUDHARY vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR VAISHNAVI SINGH UDBHAV	A.G.
927.	CR. MISC./19437/2021 341,323,307,302,5 R.BAIL-1	1 ARUN SAHANI @ ARUN KUMAR SAHANI vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
928.	CR. MISC./19439/2021 302,327,120b,34 R.BAIL-1	1 ARNAV SHAURYA @ RAVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
929.	CR. MISC./19441/2021 15(C) R.BAIL-1	1 RAJ KUMAR YADAV vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
930.	CR. MISC./19443/2021 30A,30D R.BAIL-1	1 RAM LAKHAN SAHNI @ LAKHAN SAHNI vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
931.	CR. MISC./19444/2021 25(1-b)a,26,35 R.BAIL-1	1 PRIY RANJAN @ CHUNCHUN vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
932.	CR. MISC./19446/2021 20,21,22,23,24,27 R.BAIL-1	1 PRINCE KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH SHIVANAND SINGH	A.G.
933.	CR. MISC./19449/2021 394, R.BAIL-1	1 SUBHASH THAKUR @ SONU THAKUR vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
934.	CR. MISC./19452/2021 25(1-B)A,26 R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MITHILESH KUMAR VIDYARTHI	A.G.
935.	CR. MISC./19454/2021 30(a) R.BAIL-1	1 JITENDRA SINGH vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	A.G.
936.	CR. MISC./19455/2021 120(B),420 R.BAIL-1	1 SURESH SAHNI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
937.	CR. MISC./19458/2021 147,148,149,341,3 R.BAIL-1	1 LUCHO SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
938.	CR. MISC./19460/2021 304B,34 R.BAIL-1	1 AJIT KUMAR vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
939.	CR. MISC./19462/2021 30A,32(3) R.BAIL-1	1 SHIV KUMAR THAKUR vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
940.	CR. MISC./19463/2021 30(a) R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
941.	CR. MISC./19469/2021 147,148,149,342,3 R.BAIL-1	1 ANIL MANDAL @ ANIL KUMAR MANDAL vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
942.	CR. MISC./19473/2021 302,34 R.BAIL-1	1 NISTU KUMAR @ BOUA vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
943.	CR. MISC./19474/2021 366(A),504,34 R.BAIL-1	1 AKHILESH MAJHI @ AKHILESH MANJHI vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
944.	CR. MISC./19478/2021 30A R.BAIL-1	1 BINAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANJAY KUMAR SANTOSH KUMAR	A.G.
945.	CR. MISC./19480/2021 399,402,414,34 R.BAIL-1	1 MD. KAZMI vs THE STATE OF BIHAR	SACHCHIDANAND CHOUDHARY	A.G.
946.	CR. MISC./19481/2021 356,379,414,34, R.BAIL-1	1 MUKESH SAH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
947.	CR. MISC./19483/2021 147,148,149,447,4 R.BAIL-1	1 SHALIGRAM MANDAL vs THE STATE OF BIHAR	RAJ BANSH DUBEY VINOD PANDEY	A.G.
948.	CR. MISC./19484/2021 30A,56B R.BAIL-1	1 SARWAN KUMAR @ SHARWAN SINGH vs THE STATE OF BIHAR	VINOD KUMAR	A.G.

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949.	CR. MISC./19485/2021 30A R.BAIL-1	1	DEVENDRA KUMAR SAH vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR YOGESH KUMAR AYUSH KUMAR	A.G.
950.	CR. MISC./19490/2021 302,201,364,120B, R.BAIL-1	1	VIRENDRA RAM vs THE STATE OF BIHAR	MD. MUSHTAQUE ALAM	ADITYA NARAYAN SINGH.1
951.	CR. MISC./19493/2021 341,323,324,307,3 R.BAIL-1	1	HARISH @ MD HARISH vs THE STATE OF BIHAR	VIKRAM SINGH	ARUN KUMAR SINGH
952.	CR. MISC./19494/2021 30A R.BAIL-1	1	RAJARAM YADAV vs THE STATE OF BIHAR	RAM BALI JHA	ASHOK KUMAR SINGH
953.	CR. MISC./19500/2021 30A R.BAIL-1	1	MD. CHAND KHAN vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM SHWETA	A.G.
954.	CR. MISC./19501/2021 30(a) R.BAIL-1	1	SADHU PASWAN @ RAMANAND PASWAN vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR	A.G.
955.	CR. MISC./19503/2021 392,412 R.BAIL-1	1	GANESH SAH @ GANESH KUMAR JAISWAL vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
956.	CR. MISC./19506/2021 30(a) R.BAIL-1	1	SUMAN SINGH @ SUMAN KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
957.	CR. MISC./19510/2021 147,148,149,341,3 R.BAIL-1	1	SANTOSH PASWAN vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G.
958.	CR. MISC./19511/2021 341,323,326,307,4 R.BAIL-1	1	ANJIT YADAV vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
959.	CR. MISC./19513/2021 341,323,307,337,4 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR VAISHNAVI SINGH SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G.
960.	CR. MISC./19514/2021 147,148,149,307,3 R.BAIL-1	1	SANJAY KODA vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
961.	CR. MISC./19516/2021 393 R.BAIL-1	1	MANTU KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
962.	CR. MISC./19517/2021 272,273,419,420,3 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
963.	CR. MISC./19518/2021 272,273 R.BAIL-1	1	ARUN SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
964.	CR. MISC./19520/2021 414,34 R.BAIL-1	1	SUDHIR SAHANI vs THE STATE OF BIHAR	SURESH MUKHIYA ANAND KISHORE CHOUHARY	A.G.
965.	CR. MISC./19522/2021 379,414 R.BAIL-1	1	LAKSHAMAN SINGH @ LAKSHAMAN CHAUDHARY vs THE STATE OF BIHAR	KUMAR SUNIL	A.G.
966.	CR. MISC./19523/2021 302,201,34 R.BAIL-1	1	GURUDAYAL MANDAL @ GURUDEO @ GURUDEO MANDAL @ GURUDEV CHAUDHARY vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA ANUJASHREE ROY	A.G.
967.	CR. MISC./19525/2021 458,380,34 R.BAIL-1	1	MITHUN PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
968.	CR. MISC./19526/2021 30(a) R.BAIL-1	1	NIRANJAN KUMAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
969.	CR. MISC./19527/2021 regural bail R.BAIL-1	1	PAWAN YADAV vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
970.	CR. MISC./19528/2021 341,323,376(D),34 R.BAIL-1	1	PARSHANT GUPTA @ PRASHANT GUPTA @ PRASHANT KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH MALAY KUMAR CHOUHARY UDBHAV	A.G.
971.	CR. MISC./19531/2021 341,323,324,307,5 R.BAIL-1	1	BHUSHAN SAH vs THE STATE OF BIHAR	TARKESHWAR PD. VERMA	A.G.
972.	CR. MISC./19534/2021 413,414,34 R.BAIL-1	1	MD. SAMSHER vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
973.	CR. MISC./19535/2021 30A,56B, R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA BASANTI KUMARI	A.G.



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974.	CR. MISC./19536/2021 30(a),41(I) R.BAIL-1	1	BABLU YADAV vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV	A.G.
975.	CR. MISC./19537/2021 341,323,324,379,5 R.BAIL-1	1	SANTOSH PRASAD GOND @ CHHAGANU vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA
976.	CR. MISC./19538/2021 304(B),34 R.BAIL-1	1	ASHUTOSH KUMAR @ AASHUTOSH KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G. GHANSHYAM TIWARY
977.	CR. MISC./19539/2021 30A R.BAIL-1	1	JAIKI SAH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
978.	CR. MISC./19540/2021 302,201,34 R.BAIL-1	1	ROHIT MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
979.	CR. MISC./19541/2021 302,201,120(B),34 R.BAIL-1	1	RAM KUMAR PASWAN vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAHENDRA PATHAK	A.G.
980.	CR. MISC./19543/2021 20(B)(II)(C),22(B R.BAIL-1	1	PRAKASH PANDEY @ PRAKASH KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
981.	CR. MISC./19544/2021 30A R.BAIL-1	1	VINOD KUMAR vs THE STATE OF BIHAR	SATISH KUMAR GIRI RAJESH KISHOR	A.G.
982.	CR. MISC./19545/2021 147,148,149,341,3 R.BAIL-1	1	MAHESH SAO @ MAHESH SAW vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
983.	CR. MISC./19548/2021 307,120B R.BAIL-1	1	VIKASH KUMAR @ VIKASH PRAJAPATI @ VICKY PRAJAPATI vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
984.	CR. MISC./19549/2021 272,273,34 R.BAIL-1	1	NARESH YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
985.	CR. MISC./19555/2021 323,304,34 R.BAIL-1	1	DEO NANDAN SARDAR vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
986.	CR. MISC./19558/2021 302,307,34 R.BAIL-1	1	SUDESHWAR SINGH vs THE STATE OF BIHAR	SHASHANK SHEKHAR TARAKANT RISHI ARYA ACHINT	A.G.
987.	CR. MISC./19561/2021 147,148,149,341,3 R.BAIL-1	1	ASHOK SAH vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G.
988.	CR. MISC./19564/2021 399,402,413,414 R.BAIL-1	1	ASHU SHARAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
989.	CR. MISC./19565/2021 364,365,386,302,2 R.BAIL-1	1	RATNESH MISHRA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR PRANESH KUMAR ARYA	A.G. AKHILESHWAR KUMAR SHRIVASTVA AKHILESHWAR KUMAR SHRIVASTVA AKHILESHWAR KUMAR SHRIVASTVA
990.	CR. MISC./19567/2021 302,201,120(B),34 R.BAIL-1	1	RAKESH KUMAR GIRI vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
991.	CR. MISC./19570/2021 392,34 R.BAIL-1	1	JAWAHAR LAL RAI vs THE STATE OF BIHAR	SANJEEV KUMAR PREETI	A.G.
992.	CR. MISC./19571/2021 147,148,149,307,3 R.BAIL-1	1	GANGA SINGH@MANISH SINGH vs THE STATE OF BIHAR	AJIT KUMAR NALIN RANJAN	A.G.
993.	CR. MISC./19576/2021 364,302,34, R.BAIL-1	1	SUBESH SAHNI @ SUBESH KUMAR @ SUVESH KUMAR @ SUVESH KUMAR SAHNI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
994.	CR. MISC./19578/2021 20,22,23,24,27,29 R.BAIL-1	1	MUNNA BAITHA vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH ABHAY SHANKER	A.G.
995.	CR. MISC./19579/2021 8C,20b(II)(B),27A R.BAIL-1	1	ANIL SETH vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G. RADHIKA RAMAN
996.	CR. MISC./19583/2021 392 R.BAIL-1	1	SHRAVAN PASWAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
997.	CR. MISC./19585/2021 30A R.BAIL-1	1	PINTU THAKUR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.

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998.	CR. MISC./19586/2021 30(a),33,34,36 R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
999.	CR. MISC./19588/2021 399,402,414 R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
1000.	CR. MISC./19594/2021 20,22 R.BAIL-1	1	KRISHNA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1001.	CR. MISC./19595/2021 30A R.BAIL-1	1	JOKI CHAUDHARY @ ARJUN CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1002.	CR. MISC./19597/2021 272,273,34,414, R.BAIL-1	1	RAM BHAROSH THAKUR @ RAM BHAROS THAKUR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1003.	CR. MISC./19598/2021 304B,34 R.BAIL-1	1	RAJ KUMAR SINGH vs THE STATE OF BIHAR	ASHA KUMARI AJAY MUKHERJEE	A.G.
1004.	CR. MISC./19599/2021 414 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1005.	CR. MISC./19602/2021 147,148,149,307,3 R.BAIL-1	1	SHEOJEE SHARMA vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	PRANAV KUMAR
1006.	CR. MISC./19605/2021 419,420,467,468,4 R.BAIL-1	1	MD. RIZWAN vs THE STATE OF BIHAR	KUMAR RAJEEV DEEPAK KUMAR	LALAN KUMAR
1007.	CR. MISC./20942/2021 396 R.BAIL-1	1	SUMIT KUMAR JAMURA @ SUMIT KUMAR @ JAMURA vs THE STATE OF BIHAR	SANTOSH KUMAR	ANIL KUMAR SINGH NO. 1
1008.	CR. MISC./20946/2021 25(1-B)A,26,35, R.BAIL-1	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	RAJ DULAR SAH	RAJIV NAYAN
1009.	CR. MISC./20947/2021 364,120(B),302,20 R.BAIL-1	1	ASHESHWAR SAHNI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
1010.	CR. MISC./20948/2021 302, R.BAIL-1	1	GULSHAN CHOUDHARY vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	DR. KUMAR UDAY PRATAP
1011.	CR. MISC./20949/2021 302,201, R.BAIL-1	1	SUDHIR KUMAR SINGH @ SUDHIR KUMAR vs THE STATE OF BIHAR	DILIP KUMAR SINHA	ASHA DEVI
1012.	CR. MISC./20950/2021 420,120(B) R.BAIL-1	1	AMIT KUMAR @ RAMPRIT KUMAR vs THE STATE OF BIHAR	SOURENDRA PANDEY ADITYA PANDEY	A.G.
1013.	CR. MISC./20951/2021 272,273,308,34 R.BAIL-1	1	IBABUDDIN HAJAM @ MUNNA vs THE STATE OF BIHAR	RAM SANDESH ROY	A.G.
1014.	CR. MISC./20954/2021 302,120-B,34 R.BAIL-1	1	DEEPAK CHOUDHARY vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	ARUN KUMAR
1015.	CR. MISC./20956/2021 384,386 R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
1016.	CR. MISC./20957/2021 354B,504,506, R.BAIL-1	1	RAHMAN MIYAN @ NAHMAN MIYAN vs THE STATE OF BIHAR	ADITYA NATH JHA	CHANDRA BHUSHAN PRASAD
1017.	CR. MISC./20959/2021 323,353,186,307,3 R.BAIL-1	1	VISHNU KUMAR CHAURASIYA @ VISHNU CHAURASIYA vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA BINOD KUMAR PANDEY	DAMODAR PRASAD TIWARY
1018.	CR. MISC./20960/2021 302,341,323,307,3 R.BAIL-1	1	SINTU CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH RIZWANUL JAMA KHAN	A.G.
1019.	CR. MISC./20961/2021 379 R.BAIL-1	1	RAM BABU YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1020.	CR. MISC./20963/2021 8(iii),20(b)(ii) R.BAIL-1	1	RAMEKBAL KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1021.	CR. MISC./20966/2021 30(a) R.BAIL-1	1	RAMESH CHAUDHARY vs THE STATE OF BIHAR	PRITISH RANJAN	A.G.
1022.	CR. MISC./20967/2021 147,148,149,302, R.BAIL-1	1	ALOK KUMAR @ SONU KUMAR @ SANU SINGH vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K.	MD. FAHIMUDDIN
1023.	CR. MISC./20968/2021 8C,20(b)(ii)(B),2 R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	PARWEJ KHAN	GAURI SHANKAR GUPTA
1024.	CR. MISC./20970/2021 395 R.BAIL-1	1	GUDDU MEHTA vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	A.G.
1025.	CR. MISC./20974/2021 379,34 R.BAIL-1	1	RAM BABU YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1026.	CR. MISC./20976/2021 379,392 R.BAIL-1	1	SUNNY KUMAR @ SUNNY GUPTA vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.

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1027. CR. MISC./20978/2021 392,395,412, R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1028. CR. MISC./20979/2021 37(B)(C) R.BAIL-1	1 SUNIL RAM vs THE STATE OF BIHAR	SUBODH KUMAR BARNWAL BISHWA BHUSHAN SAHAY	BRAJENDRA NATH PANDEY
1029. CR. MISC./20980/2021 394 R.BAIL-1	1 ANAND KUMAR @ GAJJU vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
1030. CR. MISC./20981/2021 147,148,149,341,3 R.BAIL-1	1 HARENDRA RAM vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1031. CR. MISC./20982/2021 272,273,34, R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1032. CR. MISC./20984/2021 30A R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 SITA KUMARI	ASHA DEVI
1033. CR. MISC./20986/2021 147,148,149,341,3 R.BAIL-1	1 MAKHAN MANDAL vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
1034. CR. MISC./20987/2021 273 R.BAIL-1	1 GAURAV YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY DILIP KUMAR	A.G.
1035. CR. MISC./20989/2021 30(a) R.BAIL-1	1 RANJEET YADAV @ RANJIT YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1036. CR. MISC./20990/2021 341,323,354,307,5 R.BAIL-1	1 CHATUR RAI vs THE STATE OF BIHAR	ANUJ KUMAR SHRIVASTAVA RAJ SHEKHAR	ASHA DEVI
1037. CR. MISC./20991/2021 147,148,149,341,3 R.BAIL-1	1 ATISH KUMAR @ SATISH KUMAR @ ATISH RAUT vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
1038. CR. MISC./20993/2021 302,34 R.BAIL-1	1 KAMESH PASWAN @ KAMESHWAR PASWAN @ KAMESHWAR RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G.
1039. CR. MISC./20995/2021 392, R.BAIL-1	1 SUNNY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	BINOD KUMAR
1040. CR. MISC./20996/2021 30(a),41(1)(2) R.BAIL-1	1 SANJEEV KUMAR @ MANGAL SINGH @ MANGALA vs THE STATE OF BIHAR	SADA NAND ROY ASHOK KUMAR	A.G.
1041. CR. MISC./20998/2021 30A R.BAIL-1	1 SANGAD KUSHWAHA vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	ARUN KUMAR
1042. CR. MISC./20999/2021 petitioner is in R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH SOURAV SUMAN AALEKH ANAND	A.G.
1043. CR. MISC./21001/2021 392, R.BAIL-1	1 SANDEEP DAS vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ASHA DEVI
1044. CR. MISC./21002/2021 regular bail matt R.BAIL-1	1 AFSANA KHATOON vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
1045. CR. MISC./21006/2021 216A, R.BAIL-1	1 AJIT YADAV @ AJIT SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	DAMODAR PRASAD TIWARY
1046. CR. MISC./21008/2021 30-A R.BAIL-1	1 LALAN SINGH @ LALLAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1047. CR. MISC./21012/2021 30A,41(i)(ii) R.BAIL-1	1 TEGAR MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	RAM ANURAG SINGH
1048. CR. MISC./21013/2021 307,353,34, R.BAIL-1	1 AMIR KHURSHID vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	PARMANAND KUMAR
1049. CR. MISC./21014/2021 392, R.BAIL-1	1 MD. JAWED AKRAM vs THE STATE OF BIHAR	KUMARI SUDHA SINHA PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	ANIL KUMAR
1050. CR. MISC./21017/2021 395, R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	DHARMESH KUMAR	AJAY KUMAR JHA
1051. CR. MISC./21018/2021 376(III),34, R.BAIL-1	1 SHAHEEN SABA vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI SUMIT KUMAR JHA	AMITESH KUMAR
1052. CR. MISC./21024/2021 341,323,304,201,5 R.BAIL-1	1 CHHOTELAL MANDAL @ MANCHO KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1053. CR. MISC./21029/2021 498A,34 R.BAIL-1	1 SAIDUR RAHMAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. PRAVEEN KUMAR

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1054. CR. MISC./21031/2021 147,148,149,341,3 R.BAIL-1	1 LALAN BABU YADAV @ LAL BABU YADAV vs THE STATE OF BIHAR	KEDAR JHA	A.G.
1055. CR. MISC./21034/2021 395 R.BAIL-1	1 GAUTAM TIWARI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH RAJNISH KUMAR AMIT KUMAR	BINOD KUMAR
1056. CR. MISC./21035/2021 304(B),34 R.BAIL-1	1 SHAIL DEVI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
1057. CR. MISC./21036/2021 302,201 R.BAIL-1	1 MUNNA KUMAR @ MUNNA KUMAR SAW vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	CHANDRA BHUSHAN PRASAD
1058. CR. MISC./21037/2021 354(B),341,323,50 R.BAIL-1	1 CHANDAN RAM vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY A.G.	
1059. CR. MISC./21038/2021 272,273 R.BAIL-1	1 AMARNATH PASWAN vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR	A.G.
1060. CR. MISC./21039/2021 399,400,402 R.BAIL-1	1 SHIVLAL RATHORE vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
1061. CR. MISC./21040/2021 395 R.BAIL-1	1 BRAHMDEO PASWAN vs THE STATE OF BIHAR	ALOK KUMAR SINHA	A.G.
1062. CR. MISC./21043/2021 147,148,149,323,3 R.BAIL-1	1 SHYAM YADAV vs THE STATE OF BIHAR	ARUN KUMAR ARUN DSHIRENDRA KUMAR TRIVEDI	ANUJ KUMAR SHRIVASTAVA
1063. CR. MISC./21044/2021 30A R.BAIL-1	1 SANDEEP KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.
1064. CR. MISC./21045/2021 379,411 R.BAIL-1	1 PAPPU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1065. CR. MISC./21049/2021 30A,41 R.BAIL-1	1 SAJAN KUMAR SAO vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
1066. CR. MISC./21050/2021 392 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHRUTI SINHA	VEENA RANI PRASAD
1067. CR. MISC./21053/2021 30(a) R.BAIL-1	1 LALBABU RAY vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1068. CR. MISC./21054/2021 30A,30C R.BAIL-1	1 SANTOSH YADAV @ GABBAR YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1069. CR. MISC./21055/2021 307,504,506,34 R.BAIL-1	1 AKHILESH MODI vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1070. CR. MISC./21059/2021 8,20B,II,C,24 R.BAIL-1	1 ANIL RAWANI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1071. CR. MISC./21060/2021 302,120(B),34 R.BAIL-1	1 DEEPAK YADAV @ DIPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1072. CR. MISC./21061/2021 30(a) R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	JOGENDRA KUMAR AJAY KUMAR SINGH	BRAJ KISHORE PD.(APP)
1073. CR. MISC./21062/2021 341,323,379,504,5 R.BAIL-1	1 FULCHAND CHAUDHARY vs THE STATE OF BIHAR	ARABIND NATH PANDEY	A.G.
1074. CR. MISC./21065/2021 302,385,34 R.BAIL-1	1 RAJESH KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. PRITISH KUMAR LAL
1075. CR. MISC./21066/2021 302,323,341,504,5 R.BAIL-1	1 NEERAJ KUMAR vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR ATUL KUMAR JHA	A.G.
1076. CR. MISC./21071/2021 414,34 R.BAIL-1	1 MANISH KUMAR SINGH @ MADHURENDRA PRATAP SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1077. CR. MISC./21077/2021 8,20(b)(ii)(c),25 R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1078. CR. MISC./21078/2021 272,273 R.BAIL-1	1 PURSHUTTAM KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1079. CR. MISC./21080/2021 30(a) R.BAIL-1	1 BABULAL RAI vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G.
1080. CR. MISC./21082/2021 r.bail R.BAIL-1	1 SANJU KUMARI vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	A.G.
1081. CR. MISC./21083/2021 414 R.BAIL-1	1 PRADIP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.

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1082. CR. MISC./21084/2021 302,307,147,148,1 R.BAIL-1	1 SURYADEO MANJHI vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	BRAJENDRA NATH PANDEY SAKET ANAND CHHAYA KIRTI
1083. CR. MISC./21092/2021 363,376,120B R.BAIL-1	1 MAMTA DEVI vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA ARUN KUMAR CHOUDHARY PRIYADARSHINI SINHA	A.G.
1084. CR. MISC./21094/2021 414,34 R.BAIL-1	1 BASOO KUMAR @ BASU KUMAR @ BASU vs THE STATE OF BIHAR	MUKESH KUMAR JHA	SURESH PRASAD SINGH
1085. CR. MISC./21096/2021 406,409, R.BAIL-1	1 SUMAN KANT SINHA vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	ANANT KUMAR 1
1086. CR. MISC./21097/2021 30(a) R.BAIL-1	1 UMESH RAI @ UMESH KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1087. CR. MISC./21098/2021 341,323,504,506,3 R.BAIL-1	1 ASHUTOSH KUMAR SINGH vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	RAM SUMIRAN RAI
1088. CR. MISC./21099/2021 30A R.BAIL-1	1 AVKASH MAHTO @ AVKASH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR NIDHI	UMANATH MISHRA
1089. CR. MISC./21101/2021 414,467,468,471,4 R.BAIL-1	1 SANJEEV KUMAR RAJ vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1090. CR. MISC./21103/2021 25(1)(1-b)a,26,35 R.BAIL-1	1 ABDUL BARIQUE vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G.
1091. CR. MISC./21105/2021 341,323,379,302,5 R.BAIL-1	1 MD. FIROZ @ MD. CHITTU vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN	BINOD KUMAR
1092. CR. MISC./21106/2021 302,201,34 R.BAIL-1	1 YOGENDRA YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR RAJ	SANJAY KUMAR SHARMA
1093. CR. MISC./21107/2021 341,323,147,148,1 R.BAIL-1	1 NANHAK DAS vs THE STATE OF BIHAR	PARAS NATH	A.G.
1094. CR. MISC./21109/2021 341,323,324,307,3 R.BAIL-1	1 DINESH MANDAL vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	DR. AJEET KUMAR
1095. CR. MISC./21114/2021 272,273 R.BAIL-1	1 GURMIT SINGH vs THE STATE OF BIHAR	PRATIMA KUMARI	RAM SUMIRAN RAI
1096. CR. MISC./21116/2021 30A,36 R.BAIL-1	1 PRAMOD DAS vs THE STATE OF BIHAR	RAJ DULAR SAH	DAMODAR PRASAD TIWARY
1097. CR. MISC./21118/2021 409,420,120B R.BAIL-1	1 CHHOTELAL GUPTA vs THE STATE OF BIHAR	SANJEEV NIKESH RAJEEV RANJAN	A.G. AJAY KUMAR PANDEY
1098. CR. MISC./21123/2021 147,148,149,302 R.BAIL-1	1 PRADEEP YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
1099. CR. MISC./21127/2021 376(AD) R.BAIL-1	1 MANOJ YADAV vs THE STATE OF BIHAR	RAJNISH CHANDRA	PRANAV KUMAR
1100. CR. MISC./21128/2021 399,402,414 R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
1101. CR. MISC./21129/2021 341,323,363,366(A R.BAIL-1	1 BHARAT BIN vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA LALA SHESHENDRA NARAYAN RAIS	A.G.
1102. CR. MISC./21132/2021 30(a) R.BAIL-1	1 RAHUL SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1103. CR. MISC./21133/2021 302,34 R.BAIL-1	1 MANOJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	RAMCHANDRA SAHNI
1104. CR. MISC./21134/2021 376,511 R.BAIL-1	1 ZAMIR ANSARI vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH NACHIKETA JHA	A.G.
1105. CR. MISC./21136/2021 341,323,324,307,3 R.BAIL-1	1 MD. WASIR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1106. CR. MISC./21139/2021 302,201,34 R.BAIL-1	1 RAM NAND RAM vs THE STATE OF BIHAR	DINESH JHA	A.G.
1107. CR. MISC./22567/2021 341,323,324,307,5 R.BAIL-1	1 RAJA ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1108. CR. MISC./22570/2021 30-A,37-II R.BAIL-1	1 SHANKAR PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.

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1109. CR. MISC./22572/2021 30(a) R.BAIL-1	1	PANKAJ KUMAR @ DHARMDEV SAH vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G
1110. CR. MISC./22574/2021 272,273,34 R.BAIL-1	1	DIPAK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G
1111. CR. MISC./22576/2021 414,467,468,471,1 R.BAIL-1	1	NAGENDRA MAHTO vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G
1112. CR. MISC./22580/2021 394 R.BAIL-1	1	NITISH KUMAR @ BADAL @ HAROTI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA DEEPAK KUMAR	A.G.
1113. CR. MISC./22581/2021 392,411 R.BAIL-1	1	DURGESH KUMAR DHURJHAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G
1114. CR. MISC./22585/2021 364(A),120(B) R.BAIL-1	1	AMIT KUMAR @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
1115. CR. MISC./22586/2021 392, R.BAIL-1	1	VIPENDRA KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G
1116. CR. MISC./22588/2021 r. bail R.BAIL-1	1	CHHOTU KUMAR @ CHOTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G
1117. CR. MISC./22590/2021 147,341,323,324,3 R.BAIL-1	1	USMAN MIAN @ MD. USMAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
1118. CR. MISC./22591/2021 376,313,34 R.BAIL-1	1	RADHEY SHYAM RAI @ RADHEY SHYAM vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1119. CR. MISC./22592/2021 341,307,504,506 R.BAIL-1	1	SUNIL KUMAR @ NAGA YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G
1120. CR. MISC./22593/2021 30(a) R.BAIL-1	1	ANURANJAN KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY AJAY KUMAR	A.G.
1121. CR. MISC./22595/2021 341,342,302,201,3 R.BAIL-1	1	MD.KASIM RAIN vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
1122. CR. MISC./22596/2021 13,16,18,20 R.BAIL-1	1	AJOY KUMAR @ AJOY YADAV @ AJAY KUMAR YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G
1123. CR. MISC./22597/2021 272,273 R.BAIL-1	1	MINTU SINGH @ MINTU KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
1124. CR. MISC./22600/2021 399,400,402,411 R.BAIL-1	1	ROHIT THAKUR vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G.
1125. CR. MISC./22601/2021 30(a),41(1) R.BAIL-1	1	ABHIJIT ROY @ ABHIJEET ROY vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1126. CR. MISC./22602/2021 406 R.BAIL-1	1	RAVINDRA RAY @ RABINDRA RAI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
1127. CR. MISC./22603/2021 302,201,34 R.BAIL-1	1	MITHUN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G
1128. CR. MISC./22605/2021 30(a) R.BAIL-1	1	JHAPSI PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G
1129. CR. MISC./22610/2021 30A R.BAIL-1	1	MANIK VERMAN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1130. CR. MISC./22614/2021 30(a),37(c) R.BAIL-1	1	NAGESHWAR SADA vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
1131. CR. MISC./22615/2021 30A R.BAIL-1	1	SHARWAN THAKOOR @ SHARWAN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	BRAJ KISHORE PD.(APP)
1132. CR. MISC./22618/2021 302 R.BAIL-1	1	SRI RAM SINGH vs THE STATE OF BIHAR	MRITUNJAY KUMAR	A.G.
1133. CR. MISC./22620/2021 30A R.BAIL-1	1	RISHI KUMAR @ RISHI RAJ KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G
1134. CR. MISC./22623/2021 8(b)(c),20(a)(b) R.BAIL-1	1	SANJAY PRASAD @ SANJAY SINGH vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.

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1135. CR. MISC./22624/2021 395 R.BAIL-1	1 SATISH KUMAR SINGH vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1136. CR. MISC./22625/2021 30A R.BAIL-1	1 SHUBHAM KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
1137. CR. MISC./22627/2021 414,34 R.BAIL-1	1 ABHIJEET KUMAR OJHA vs THE STATE OF BIHAR	NAVENDU KUMAR	A.G.
1138. CR. MISC./22628/2021 regular bail R.BAIL-1	1 DEVINDRA TIWARI @ DEVENDRA TIWARI vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1 ANSHUMAN SINGH	A.G.
1139. CR. MISC./22641/2021 25(1-b)a,26(1) R.BAIL-1	1 RAM BALAK KORA vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1140. CR. MISC./22642/2021 399,400,401,402,4 R.BAIL-1	1 JIMMI KUMAR @ JIMMY KUMAR vs THE STATE OF BIHAR	PARUL PRASAD RATNESH KUMAR AMARDEEP KUMAR	A.G.
1141. CR. MISC./22643/2021 147,148,149,341,3 R.BAIL-1	1 VINA GOPE @ BIJENDRA GOPE @ VIJENDRA GOP vs THE STATE OF BIHAR	VASANT VIKAS AKHILESH KUMAR	A.G.
1142. CR. MISC./22644/2021 414,34 R.BAIL-1	1 SHATRUGHN SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
1143. CR. MISC./22648/2021 147,148,149,341,3 R.BAIL-1	1 CHANDAN BAITHA @ RAKESH BAITHA @ GURU CHARAN BAITHA vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1144. CR. MISC./22649/2021 413,401,414,34 R.BAIL-1	1 RANJIT KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH	A.G.
1145. CR. MISC./22652/2021 341,366A,504,506, R.BAIL-1	1 GOURAV KUMAR @ GAUTAM @ GOURAV VISHAL vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	A.G.
1146. CR. MISC./22653/2021 25(1-b)a,26,35 R.BAIL-1	1 SUJIT KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1147. CR. MISC./22655/2021 30(a) R.BAIL-1	1 TAPAS DAS vs THE STATE OF BIHAR	SURESH PRASAD SAH @ BARANWAL	A.G.
1148. CR. MISC./22660/2021 Regular bail R.BAIL-1	1 ALOK KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
1149. CR. MISC./22662/2021 307,302,504,34 R.BAIL-1	1 JAGARNATH PANDIT vs THE STATE OF BIHAR	SANJAY KUMAR JHA	A.G.
1150. CR. MISC./22666/2021 30A R.BAIL-1	1 VIJAY SAH vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1151. CR. MISC./22667/2021 414,34 R.BAIL-1	1 MD. ASIF vs THE STATE OF BIHAR	RINA SINHA	A.G.
1152. CR. MISC./22668/2021 25(1-b)a,25(1-aa) R.BAIL-1	1 RUPA URANV vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
1153. CR. MISC./22669/2021 498A,341,323,504, R.BAIL-1	1 PRAMOD KUMAR @ PRAMOD KUMAR PANDIT @ PRAMOD KR PANDIT vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH	A.G.
1154. CR. MISC./22672/2021 414,420 R.BAIL-1	1 JAGARNATH RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
1155. CR. MISC./22673/2021 30A R.BAIL-1	1 PAWAN KUMAR SHARMA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1156. CR. MISC./22676/2021 399,402 R.BAIL-1	1 PINTU KUMAR SINGH @ SONU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
1157. CR. MISC./22679/2021 435,436,420,427,4 R.BAIL-1	1 SUNNA @ SUNIL MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
1158. CR. MISC./22682/2021 30A R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM	A.G.
1159. CR. MISC./22684/2021 366(A),34 R.BAIL-1	1 ARUN JHA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1160. CR. MISC./22688/2021 395, R.BAIL-1	1 BITTU RAJAK vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
1161. CR. MISC./22690/2021 r.bail R.BAIL-1	1 GULAB HUSSAIN vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	A.G.
1162. CR. MISC./22691/2021 30-A,32-2,41 R.BAIL-1	1 KRISHNA NAND YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1163. CR. MISC./22692/2021 121,379,414,120(B R.BAIL-1	1 MD. RIZWAN vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.

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1164. CR. MISC./22693/2021 304(B),201,341,32 R.BAIL-1	1 ANIL SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1165. CR. MISC./22694/2021 272,273, R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
1166. CR. MISC./22695/2021 302,120B R.BAIL-1	1 PRINCE KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH SHIVANAND SINGH	A.G.
1167. CR. MISC./22698/2021 188,272,34,34, R.BAIL-1	1 BHIM SINGH @ RAKESH SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1168. CR. MISC./22699/2021 That charge sheet R.BAIL-1	1 ANAND KUMAR @ AANAND KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1169. CR. MISC./22700/2021 30A R.BAIL-1	1 NITIN KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL	A.G.
1170. CR. MISC./22702/2021 30A R.BAIL-1	1 SHAMBHU YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
1171. CR. MISC./22707/2021 413,414,419,420,4 R.BAIL-1	1 VISHAL KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G.
1172. CR. MISC./22710/2021 342,354(B) R.BAIL-1	1 MD SHAMIM @ SAMIM vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
1173. CR. MISC./22711/2021 272,273 R.BAIL-1	1 RISHI RAJ vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1174. CR. MISC./22713/2021 302,304(B),201,34 R.BAIL-1	1 SHAHABUDDIN @ PINTU PAINTER vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
1175. CR. MISC./22714/2021 406,420,467,468,3 R.BAIL-1	1 JAICKY KUMAR @ JAICKY KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1176. CR. MISC./22716/2021 18,20,22 R.BAIL-1	1 VISHUNDHARI SINGH @ VISHUNDHARI SINGH BHOKTA vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
1177. CR. MISC./22719/2021 302,201,34 R.BAIL-1	1 VIMAL RAY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1178. CR. MISC./22720/2021 Regular bail R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1179. CR. MISC./22725/2021 270,272,34 R.BAIL-1	1 VIKRAM TIWARI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
1180. CR. MISC./22728/2021 341,323,324,325,3 R.BAIL-1	1 AKHILESH KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
1181. CR. MISC./22730/2021 272,273 R.BAIL-1	1 DILIP KUMAR SINGH vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G.
1182. CR. MISC./22731/2021 302,394,34 R.BAIL-1	1 MANISH KUMAR SINGH @ MANISH KUMAR @ MANISH SINGH vs THE STATE OF BIHAR	ANIL CHANDRA	A.G.
1183. CR. MISC./22733/2021 363,366A R.BAIL-1	1 MD. ABID vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
1184. CR. MISC./22737/2021 341,323,324,326A, R.BAIL-1	1 MUNNA SAH @ MUNNA SAH SONAR vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
1185. CR. MISC./22742/2021 30(a),41 R.BAIL-1	1 HARE KRISHNA @ HARE KRISHAN NIRALA @ KRISHNA RAI vs THE STATE OF BIHAR	BRAJENDRA NATH PANDEY	A.G.
1186. CR. MISC./22743/2021 148,149,307,302 R.BAIL-1	1 SURAJNATH DUSADH vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1187. CR. MISC./22744/2021 147,148,341,323,3 R.BAIL-1	1 KALU SAH @ KALLU SAH vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1188. CR. MISC./22747/2021 414,34 R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1189. CR. MISC./22749/2021 30A R.BAIL-1	1 PURAN MUKHIYA vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.



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1190. CR. MISC./22752/2021 396,397,412 R.BAIL-1	1 MD.BABLU @ BABLU @ BABLI vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1191. CR. MISC./22757/2021 395, R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
1192. CR. MISC./22760/2021 304(B),498(A),34 R.BAIL-1	1 BIPUL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	A.G.
1193. CR. MISC./22761/2021 307,34 R.BAIL-1	1 MONU SINGH @ RAJ KESHAV vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
1194. CR. MISC./22762/2021 406,419,420,467,4 R.BAIL-1	1 SHISHU RANJAN PATEL @ RISHU RANJAN PATEL vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
1195. CR. MISC./22763/2021 30(a) R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
1196. CR. MISC./22764/2021 366A R.BAIL-1	1 MITHLESH PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR VIKAS KUMAR	A.G.
1197. CR. MISC./22765/2021 8,20(b)(ii)(a),25 R.BAIL-1	1 BABLU KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G.
1198. CR. MISC./22766/2021 363,365,376(D),34 R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
1199. CR. MISC./22767/2021 414,34, R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1200. CR. MISC./22770/2021 302,34 R.BAIL-1	1 PUNAM DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR UDBHAV	A.G.
1201. CR. MISC./22775/2021 379 R.BAIL-1	1 RANJEET @ RANJEET KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1202. CR. MISC./22776/2021 341,448,504,506,3 R.BAIL-1	1 LALBABU DAS vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
1203. CR. MISC./22777/2021 341,323,379,34 R.BAIL-1	1 VIKASH KUMAR @ BANDA vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
1204. CR. MISC./22779/2021 30A R.BAIL-1	1 AMARJEET@K.D vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR PUNIT KUMAR	A.G.
1205. CR. MISC./22780/2021 30A,41-1 R.BAIL-1	1 JITENDRA KUMAR PATEL vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
<b>MATTER-III</b>			
1206. CR. APP (SJ)/1818/2021 R.I. FOR 10 YEARS CR. APP(SJ)	1 SHAMBHU MAHTO vs THE STATE OF BIHAR	RAVI BHARDWAJ SONI SHRIVASTAVA	A.G.
<b>MATTER-IV</b>			
1207. CR. WJC/159/2020 226,227 F. For Release of	2 NILESH PANDEY @ SUMIT KUMAR PANDEY vs THE STATE OF BIHAR THROUGH THE HOME SECTT., GOVT. OF BIHAR, PATNA.	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	SHEO SHANKAR PRASAD
1208. CR. REV./180/2020 Other than convic CR. REV.	2 PINKI DEVI @ PINKI SINHA vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY	BAL MUKUND PRASAD SINHA
1209. CR. REV./197/2020 against convictio IA- 1/2020 () CR. REV.	5 SAURABH KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR	AWADHESH KUMAR SINGH
1210. CR. REV./206/2020 CR. REV.	3 RAJNISH KUMAR SINGH vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	ANANT KUMAR 1
1211. CR. WJC/268/2020 226,227 F. For Release of	1 RANA SHAILESH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPTT., GOVT.OF BIHAR, PATNA.	MAN MOHAN KUMAR	VIKASH KUMAR
1212. CR. REV./268/2020 102 (Juvenile Jus CR. REV.)	2 NAUSHAD ALI @ NAUSHAD SHAH vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	YOGENDRA KUMAR
1213. CR. REV./361/2020 Juvenile Justice CR. REV.	2 MANNU KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.

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1214. CR. REV./371/2020 IA-1/2020 () CR. REV.	3 MD. GURFAN @ MD. GUFRAN vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G SHANTANU KUMAR SHANTANU KUMAR (APP)
1215. CR. WJC/374/2020 226,227 J. Arising out of	1 GUDDU YADAV vs THE STATE OF BIHAR	VIPIN KUMAR	A.G. SHEO SHANKAR PRASAD( SC08)
1216. CR. REV./377/2020 JUVENILE JUSTICE CR. REV.	2 PRAVIN KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	A.G. ANANT KUMAR 1
1217. CR. WJC/380/2020 226,227 C. Proper Investig	1 RAVINDRA SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY BIHAR, PATNA	RAVI KANT KUMAR	A.G. PAWAN KR.(AC TO AG,BIHAR)
1218. CR. WJC/383/2020 226, F. For Release of	1 RAM RATAN SAH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY TRANSPORT DEPARTMENT, NEW SECRETARIAT PATNA	CHANDRA KANT	A.G PAWAN KR.(ACTO AG,BIHAR)
1219. CR. WJC/387/2020 HABEAS CORPUS IA- 1/2020 () M. Miscellaneous	3 ANUJ KUMAR GUPTA @ SETHI GUPTA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVT. OF BIHAR, OLD SECRETARIAT,PATNA	PRABHAT KUMAR SINGH	A.G
1220. CR. REV./388/2020 JUVENILE JUSTICE CR. REV.	1 APPU KUMAR @ AMAN KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G. VINOD KUMAR
1221. CR. WJC/398/2020 266,227 M. Miscellaneous	1 RAMESHWAR SINGH vs STATE OF BIHAR THROUGH PRINCIPAL SECTT. FOOD AND CONSUMER PROTECTION DEPT.,GOVT. OF BIHAR AT PATNA.	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	ARVIND UJJWAL SHAIENDRA KUMAR SINGH
1222. CR. WJC/402/2020 226,227, M. Miscellaneous	1 VIJAY KUMAR SINGH vs STATE OF BIHAR THROUGH PRINCIPAL SECTT FOOD AND CONSUMER PROTECTION DEPTT., GOVT. OF BIHAR AT PATNA	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	ARVIND UJJWAL SHAIENDRA KUMAR SINGH
1223. CR. MISC./2370/2020 MOD(SJ) MOD (SJ)	5 DIVYA PRATAP SINGH DEV @ DIV PRATAP SINGH DEV vs THE STATE OF BIHAR	PRAMOD KUMAR	SUCHETA YADAV
1224. CR. WJC/160/2021 226,227 M. Miscellaneous	1 HANIF UR RAHMAN vs THE STATE OF BIHAR (THROUGH CHIEF SECRETARY, GOVT. OF BIHAR)	NAVNIT KUMAR	A.G.
<b>MATTER-V</b>			
1225. MJC/4153/2019	1 SHRI SHRI 108 KALANESHWAR NATH MAHADEV VIKAS SAMITI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	MANISH KUMAR (GP 4)
1226. CWJC/25723/2019 IA-1/2020 () POST RETIRE, BOARD	7 NAND KISHORE THAKUR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY NAGENDRA PRASAD	PRABHAT KUMAR VERMA ANIL KR.SINGH (GP26) ANIL KUMAR SINGH SAROJ KUMAR SHARMA
1227. CWJC/25795/2019 POST RETIRE, NON G	6 CHANDRAMA SHARMA vs THE STATE OF BIHAR	AJAY KUMAR VISHWA NATH RAM	VIKASH KUMAR (SC11) PRABHAT RANJAN
1228. CWJC/25798/2019 POST RETIRE, NON G	9 MOST. CHINTA DEVI vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA	UDAY SHANKAR SARAN SINGH (GP19) KAUSHLENDRA KUMAR SINHA MANISH KUMAR SATYENDRA KUMAR
1229. CWJC/16/2020 POST RETIRE, UNIV.	4 SHIV KUMAR DWIVEDI vs THE STATE OF BIHAR	RANJAN KUMAR	SUBASH CHANDRA MISHRA ( SC16 ) MD. NADIM SERAJ MD. NADIM SERAJ
1230. CWJC/39/2020 IA-2/2020 () IA-3/2020 () POST RETIRE, BOARD	6 SHIV NANDAN DAS vs THE STATE OF BIHAR	MD. HARUN QUARESHI	S. RAZA AHMAD (AAG5) SHAIENDRA KUMAR SINGH NIRMAL KUMAR

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1231. CWJC/82/2020 POST RETIRE, NON G	5 RANBIR PRASAD vs THE STATE OF BIHAR	BIDHANESH MISRA RAJENDRA KUMAR JHA TANUJA KUMARI (MISHRA)	AWANISH NANDAN SINHA (GP21) S. M. EHTESHAM
1232. CWJC/203/2020 POST RETIRE, HEALT	4 AMOD NARAYAN SHARMA, vs THE STATE OF BIHAR	VIJAY KUMAR SINGH DR. SATYENDRA KUMAR SRIVASTAVA SANTOSH KUMAR	MUJTABUL HAQUE (GP12) SATYENDRA KUMAR JHA DR. ANAND KUMAR
1233. CWJC/241/2020 POST RETIRE, UNIV.	6 DR. VIDYANAND YADAV, vs THE STATE OF BIHAR.	ALOK KUMAR PRANAV KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) RITESH KUMAR VIVEKANAND PRASAD SINGH
1234. CWJC/270/2020 POST RETIRE, BOARD	7 MOSTT. PUNITA KARN vs THE STATE OF BIHAR	SANJAY KUMAR RAJ SHEKHAR	ARBIND UJJWAL (SC4) MANI KANT MISHRA SHAIKENDRA KUMAR SINGH RAM KINKER CHOUBEY
1235. CWJC/296/2020 POST RETIRE, SCHOOD	6 PUNAM KUMARI @ PUNAM DEVI vs THE STATE OF BIHAR	VIRENDRA PRASAD	SMT. BINITA SINGH (SC28) S. M. EHTESHAM
1236. C. MISC./349/2020 IA-1/2020 () IA-2/2020 () IA-3/2020 () CIV. WRIT ARISING F	11 RAJIV KUMAR AGRAWAL vs JITENDRA NARAYAN AGRAWAL	MUKESH KUMAR SINHA SANJEEV RANJAN	PARTH GAURAV AMOL RAJ ANSHU RAJ SINGH PRAVEER TEJ PRATAP SINGH PATANJALI RISHI ASHOK KUMAR CHOUDHARY AKSHANSH ANKIT SHIVAM
1237. CWJC/485/2020 POST RETIRE, NON G	6 MANJU CHAUDHARY, vs THE STATE OF BIHAR	RAJIV KUMAR SINGH KAMAL KISHORE JHA	MD. NADIM SERAJ (GP5) SHEELA SHARMA SATYENDRA KUMAR JHA SHIVENDRA KUMAR ROY DR. ANAND KUMAR
1238. CWJC/519/2020 IA-1/2020 () POST RETIRE, BOARD	5 BIHAR LOCAL BODIES EMPLOYEES FEDERATION, BIHAR, PATNA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA SURESH PD SINGH NO.1 KUMARI RASHMI	SUBASH PRASAD SINGH ( GA3 ) SATYENDRA KUMAR JHA DR. ANAND KUMAR
1239. CWJC/526/2020 POST RETIRE, NON G	4 AWADHESH KUMAR MISHRA, vs THE STATE OF BIHAR	DAYA SHANKER PRASAD SUGANDHA PRASAD ANJANI KUMAR	VINAY KRITI SINGH ( GA2 ) DINESHWAR TIWARY
1240. MJC/544/2020	2 ANIL PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	S. RAZA AHMAD (AAG 5)
1241. CWJC/554/2020 POST RETIRE, BOARD	7 YUGAL PRASAD vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH PRABHAT KUMAR DIPAK	ABBAS HAIDER (SC6) GYAN PRAKASH OJHA
1242. MJC/889/2020	1 M/S SUPREME ENTERPRISES vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	RAJIV ROY (GP 1)
1243. MJC/890/2020	1 M/S SUPREME ENTERPRISES vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	SUBHASH PRASAD SINGH ( GA 3 )
1244. CWJC/1698/2020 PUBLIC DEMAND RECO	2 SRI AMIT AYUSH vs THE STATE OF BIHAR	UDAY PRAKASH SHRARMA	ARVIND UJJWAL (SC4) SHAIKENDRA KUMAR SINGH
1245. CWJC/1814/2020 PROMOTION , NON G	1 LAKHAN PRASAD vs THE STATE OF BIHAR	SATISH CHANDRA JHA 3 SHAMBHOO KUMAR SUMAN MUKESH KUMAR	VINAY KIRTI SINGH (GA2)
1246. CWJC/2866/2020 PROMOTION , NON G	1 VIJAY KUMAR JHA vs THE STATE OF BIHAR	VIKAS MOHAN	ARCHANA MEENAKSHEE (GP6)

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1247. CWJC/3602/2020 WITHHOLDING/CANCEL	2 NILESH KUMAR vs THE MAGADH UNIVERSITY	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	RITESH KUMAR JITENDRA PRASAD SINGH
1248. CWJC/3750/2020 ESTB. RECO.OF EDUC	1 RAMJYOTI KAMESHWAR COLLEGE OF TEACHER EDUCATION vs THE NATIONAL COUNCIL FOR TEACHERS EDUCATION	PRASHANT KUMAR RAJIB RANJAN JHA KRISHNA NARAYAN JHA SHRI NATH PATHAK	SUNIL KUMAR SINGH
1249. CWJC/4162/2020 SALARY, NON GAZETT	3 AWADHESH KUMAR SINGH vs THE STATE OF BIHAR	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH ONKAR KUMAR	VINAY KRITI SINGH ( GA2 )
1250. CWJC/5244/2020 PAY SCALES , SCHOO	1 MAYANK MAULI @ MAYANK MANLI vs THE STATE OF BIHAR	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	JITENDRA KUMAR ROY1 (SC13)
1251. CWJC/5713/2020 IA-1/2020 () MUNCIPAL CORPORATI	10 BIHAR LOCAL BODIES EMPLOYEE FEDERATION vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	LALIT KISHORE (AG) PANKAJ KUMAR (SC 12)
1252. CWJC/5823/2020 SELECTION , NON GA	3 ABHISHEK KUMAR vs THE STATE OF BIHAR	ALKA VERMA	MD.NADIM SERAJ (GP5)
1253. CWJC/6179/2020 PUBLIC DEMAND RECO	4 BALESHWAR MANDAL @ BALESHWAR PRASAD MANDAL vs THE STATE OF BIHAR	VIJAY ANAND	ASHUTOSH RANJAN PANDEY (AAG15)
1254. CWJC/6538/2020 E.C.ACT	1 AMRISH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEVANAND TIWARI	S.RAZA AHMAD (AAG5)
1255. CWJC/6719/2020 OTHERS	3 PURUSHOTTAM KUMAR SINGH @ PURUSHOTTAM KUMAR, vs THE STATE OF BIHAR,	SURENDER PRASAD SINGH PRIYAJEET PANDEY	ARVIND UJJWAL ( SC4 ) SANAT KUMAR MISHRA KUNAL TIWARY
1256. CWJC/7213/2020 REM/DIS/TER, NON G	9 SURENDRA PASWAN vs THE STATE OF BIHAR	VASANT VIKAS	LALIT KISHORE (AG) AJAY (GA5)
With CWJC/4725/2020 IA- 1/2020	6 PAWAN TANTI @ PAWAN SHARMA, vs THE STATE OF BIHAR	ALOK KUMAR SINGH	MANISH KUMAR (GP4)
1257. CWJC/7215/2020 IA-1/2020 () TRADE & COMMERCE (	4 RAJIV RANJAN RAI vs THE UNION OF INDIA	SAROJ KUMAR BINDU KUMARI	DR.K.N.SINGH (ASG) SANJEEV KUMAR SINGH
1258. CWJC/8486/2020 TRANSFER , SCHOO	2 BAIDYA SAGAR THAKUR @ VIDYA SAGAR THAKUR vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	LALIT KISHORE ( AG ) BAIDYA NATH THAKUR PRABHAKAR JHA (GP 27)
1259. MJC/259/2021	1 SURYA NARAYAN PASWAN vs THE STATE OF BIHAR	RAM HRIDAY PRASAD RAGIV KUMAR	LALIT KISHORE (AG)
1260. MJC/309/2021	1 GHAN SHYAM SAMMAD @ GHAN SHYAM vs THE UNION OF INDIA THROUGH THE SECRETARY,	PRASHANT SINHA	DR. K. N. SINGH ( ASG) RAJESH KUMAR VERMA
1261. MJC/642/2021 CONTEMPT	1 KUSUM KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	LALIT KISHORE (AG)
1262. MJC/850/2021	1 RAM NANDAN SINGH @ RAM BALAK SINGH vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	LALIT KISHORE (AG)

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice S. Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. MISC./6404/2020 498(A),341,323,50 A.BAIL	6 SHIV SHANKAR KUMAR @ SHIV SHANKAR CHAUHAN vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	PAWAN KUMAR CHAURASIA BHARAT LAL RABINDRA KUMAR
2.	CR. MISC./6457/2020 498(A) A.BAIL	6 JITENDRA CHOUDHARY vs THE STATE OF BIHAR	DHARMESH KUMAR	NAWAL KISHORE PRASAD MANISH CHANDRA GANDHI HIMANSHU RANJAN
3.	CR. MISC./6461/2020 498(A),324 A.BAIL	7 MD. JASEEM @ LAL BABU @ MD. JASIM vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	MD. IFTEKHAR MAHMOOD BIMAL KUMAR
4.	CR. MISC./6511/2020 498A,34 A.BAIL	6 RAMAN SAHANI @ RABAN SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	KUMAR RANJIT RANJAN
5.	CR. MISC./6592/2020 147,149,323,341,3 A.BAIL	3 VINIT KUMAR vs THE STATE OF BIHAR	MD. IMTEYAZ AHMAD UDBHAV	MD. MUSHTAQUE ALAM ARVIND KUMAR RANA VIKRAM SINGH
6.	CR. MISC./6626/2020 498-A A.BAIL	6 NITIN RAJ @ PAPPU vs THE STATE OF BIHAR	SHIVENDRA PRASAD MUKESH KUMAR	MD. IFTEKHAR MAHMOOD
7.	CR. MISC./6652/2020 498(A),341,323,50 A.BAIL	5 MUNNA PANDIT vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	PUSHPA SINHA BINOD KUMAR MISHRA
8.	CR. MISC./6682/2020 498(A) A.BAIL	5 RAUSHAN LAL vs THE STATE OF BIHAR	ABHIJEET GAUTAM VIJAY KISHORE BHARTI SHIV SAGER SHARMA NAGENDRA KUMAR SANTOSH KUMAR SINGH	AJAY KUMAR JHA DEEPAK KUMAR
9.	CR. MISC./6698/2020 406,420 A.BAIL	6 USHA DEVI @ USHA KUMARI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA BARUN KUMAR SINGH	ADITYA NARAYAN SINGH.1 RAJESH KUMAR
10.	CR. MISC./6703/2020 406,420 A.BAIL	5 TUNNA PRASAD @ TUNA KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	GANESH PRASAD SINGH
11.	CR. MISC./6745/2020 498A A.BAIL	4 CHANDAN RAY vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	DILIP KUMAR NO. 1 PRASHANT KUMAR SWETA
12.	CR. MISC./6792/2020 420,409 A.BAIL	4 MD. SHAKEEL HAIDER SIDDIQUI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH ANIL KUMAR SINHA	BAL MUKUND PRASAD SINHA
13.	CR. MISC./6823/2020 295A A.BAIL	4 MD. KASIM ANSARI vs THE STATE OF BIHAR	ANWAR KARIM	SANJAY KUMAR SINGH
14.	CR. MISC./17994/2020 302 R.BAIL-1	3 RAKESH KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	SHYAMESHWAR DAYAL
15.	CR. MISC./18102/2020 302,120B,34,307, R.BAIL-1	4 RANJAN KUMAR vs THE STATE OF BIHAR	KUMAR BINODE BARIAR	AKHILESHWAR DAYAL ARJUN PRASAD ASHOK KUMAR ANUJ KUMAR MADHAV RAJ
16.	CR. MISC./26027/2020 409,420,34 A.BAIL	6 JANAK NANDAN SINGH vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL, ECONOMIC OFFENCES UNIT, BAILEY ROAD, PATNA	GANESH PRASAD SINGH	A.G. MS SONI SRIVASTAVA

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17.	CR. MISC./26034/2020 304(B),34 A.BAIL	2	JITENDRA KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	A.G. PRIYANKA SINGH RIZWANUL JAMA KHAN RAVI SHANKAR SINGH
18.	CR. MISC./26042/2020 363,365 A.BAIL	2	NISHANT KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. MD. NURUL HODA SATISH CHANDRA MISHRA
19.	CR. MISC./26084/2020 341,323,324,307,3 A.BAIL	2	NETA RAM @ DINESHWAR RAM vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
20.	CR. MISC./26093/2020 307,120(B),34 A.BAIL	2	AMIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH PRABHAT KUMAR SINGH	A.G.
21.	CR. MISC./26094/2020 13(2)R/W,13(1)(E) A.BAIL	3	DILIP KUMAR SINGH vs STATE THROUGH C. B. I.	DR. ANSHUMAN SANJAY KUMAR	A.G.
22.	CR. MISC./26101/2020 323,341,447,307,5 A.BAIL	2	RANIT @ CHHOTE @ RANJIT KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
23.	CR. MISC./26103/2020 379,411 A.BAIL	2	SADANAND PRASAD SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
24.	CR. MISC./26115/2020 304B,201,120B,34 A.BAIL	2	SHANTI DEVI vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
25.	CR. MISC./31228/2020 498(A) A.BAIL	3	AMOD MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
26.	CR. MISC./31231/2020 384,387,34 A.BAIL	1	RAM PARVESH KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
27.	CR. MISC./31235/2020 323,341,379,498(A) A.BAIL	1	MUKESH THAKUR @ MUKESH KUMAR THAKUR vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA MRS. MOHINI KUMARI	A.G.
28.	CR. MISC./31244/2020 30-A,32-II,34-II, A.BAIL	1	DIWAKAR TIWARI vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
29.	CR. MISC./31247/2020 399,420,411,34 A.BAIL	1	SANJAY SHARMA vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
30.	CR. MISC./31248/2020 147,148,341,323,3 A.BAIL	1	PARAMHANSH BIND vs THE STATE OF BIHAR	PRAVEEN KUMAR MIRITYUNJAY KUMAR SANTOSH KUMAR	A.G.
31.	CR. MISC./31251/2020 323,498(A),312 A.BAIL	1	ASARAPH RAIN @ ASARAPH ALI RAIN @ MOHD. ASHRAF vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
32.	CR. MISC./31253/2020 341,323,307,379,5 A.BAIL	1	MD. ALIM vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
33.	CR. MISC./31255/2020 147,148,149,341,3 A.BAIL	1	RAMADHAR MAHTO vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
34.	CR. MISC./31256/2020 379,34 A.BAIL	1	MD. KHALID @ SHEIKH KHALIK vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
35.	CR. MISC./31257/2020 147,148,149,341,3 A.BAIL	1	MITHILESH MANDAL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
36.	CR. MISC./31259/2020 30A A.BAIL	1	JITAN RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
37.	CR. MISC./31261/2020 498A,494,406,354A A.BAIL	1	LAXMI DEVI vs THE STATE OF BIHAR	ANIL KUMAR MUKUND REKHA KUMARI ( MUKUND)	A.G. RANJAY KUMAR SINGH
38.	CR. MISC./31264/2020 120(B) A.BAIL	1	NITISH KUMAR @ NIKKU vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
39.	CR. MISC./31265/2020 30A A.BAIL	1	MAHESH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
40.	CR. MISC./31267/2020 30A A.BAIL	1	GHANSHYAM KAPAR @ GHANSHYAM KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
41.	CR. MISC./31269/2020 30(a),56(D) A.BAIL	1	BALMIKI CHAUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
42.	CR. MISC./31275/2020 147,148,149,341,3 A.BAIL	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G.
43.	CR. MISC./31276/2020 341,323,308,379,5 A.BAIL	1	MANTU KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
44.	CR. MISC./31277/2020 386,307,34 A.BAIL	1	BHAVESH YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.

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45.	CR. MISC./31279/2020 341,323,353,307,5 A.BAIL	1	AMARNATH SINGH @ BABLU vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. MANOJ KUMAR RAJ NARAYAN MISHRA
46.	CR. MISC./31282/2020 341,323,307,504,3 A.BAIL	1	UPENDRA CHAUDHARY vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
47.	CR. MISC./31288/2020 272,273 A.BAIL	1	JITENDRA RISHI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.

**MATTER -1**

48.	CR. WJC/1744/2019 226,227 E.For Recovery/Rel	9	RAJEEV KUMAR SHARMA vs THE STATE OF BIHAR, ITS CHIEF SECTTY. GOVT. OF BIHAR, PATNA	SANJAY KUMAR SHARMA	SHEO SHANKAR PRASAD
49.	CR. MISC./37919/2019 CONVERTED FROM CR B QSH OF THE ORDER	4	SANTOSH HALDANKAR @ SANTOSH GURUDAS HALDANKAR vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./32987/2019 CONVERTED FROM CR.B QSH OF THE ORDER	5	ARUN MOHANTY @ ARUN KUMAR MOHANTY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./33426/2019 B QSH OF THE ORDER	7	SANJAY DONGRE vs THE STATE OF BIHAR	GIRIJISH KUMAR	ANIL KUMAR SINGH NO. 1
With	CR. MISC./33800/2019 B QSH OF THE ORDER	4	RITESH KUMAR AGARWAL vs THE STATE OF BIHAR	GIRIJISH KUMAR	SANJAY KUMAR
With	CR. MISC./34056/2019 CONVERTED FROM CR.B QSH OF THE ORDER	4	GOURAB ROY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./34553/2019 CONVERTED FROM CR.B QSH OF THE ORDER	4	RANJAN SENGUPTA vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD BIBHAKAR TIWARY
With	CR. MISC./34859/2019 CONVERTED FROM CR.B QSH OF THE ORDER	4	BADAL MOHANTY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./35364/2019 CONVERTED FROM CR.B QSH OF THE ORDER	4	SANJAY KARMAKAR vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
50.	CR. APP (SJ)/1871/2020 U/S 14(A)(2) OF S SC/ST ACT (AB)	3	RANJU DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
51.	CR. APP (SJ)/2031/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	2	NATHUNI SAHANI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. ARBIND KUMAR SINGH PRATIVA KUMARI USHA KUMARI 1

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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**CONSOLIDATED LIST OF HONOURABLE COURT**

**FOR ORDERS - TIED UP**

1.	CR. MISC./30519/2020 147,148,149,114,3 R.BAIL-1	2	SANTOSH ROY vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
2.	CR. MISC./33191/2020 363,365,302,201 R.BAIL-1	2	LALITA @ LALITA KUMARI @ LALITA DEVI @ ALKA KUMARI @ ALKA vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
3.	CR. MISC./35531/2020 302 R.BAIL-1	2	BALAK KUMAR @ RAM BALAK SAHANI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	A.G.
4.	CR. MISC./36502/2020 8,20(b)(ii)(c) R.BAIL-1	2	MUNNA KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
5.	CR. MISC./654/2021 376,34 R.BAIL-1	2	DEVANAND RAY vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G.
6.	CR. MISC./19380/2021 147,341,323,307,3 R.BAIL-1	1	ARUN YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.

**FOR ORDERS**

**MATTER-III**

7.	CWJC/13234/2017 IA-1/2018 (5719/2018) IA-2/2018 (7333/2018) SELECTION , NON GA	9	MAMTA DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	K.K.JHA - AAG8 SHAIENDRA KUMAR CHOUBEY
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PATNA HIGH COURT	720	Tuesday 06th April 2021 Hon'ble Mr. Justice S. Kumar
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8.	CWJC/10429/2018 POST RETIRE, BOARD	7 SURENDRA PRASAD SINHA vs THE BIHAR STATE HOUSING BOARD THROUGH THE MANAGING DIRECTOR AND ORS	VIKAS MOHAN AJIT KUMAR	ANIL KUMAR SINHA SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA RAKESH KUMAR
9.	CWJC/13428/2019 POST RETIRE, BANK	3 ASHOK KUMAR SINGH vs UNION OF INDIA	JAI PRAKASH SINGH HARENDRA SINGH	S.D.SANJAY (ADSG) SIDDHARTHA PRASAD M.N.PARBAT PRAVEEN PRABHAKAR KUMAR PRIYA RANJAN PUNAM KUMARI SINGH VED PRAKASH SRIVASTVA RAJ NANDAN PRASAD RAJ NANDAN PRASAD
10.	CWJC/13429/2019 POST RETIRE, BANK	3 BRAJ BHUSHAN SINGH @ BRIJBHUSHAN SINGH vs UNION OF INDIA	JAI PRAKASH SINGH HARENDRA SINGH	S.D.SANJAY (ADSG) SIDDHARTHA PRASAD PRAVEEN PRABHAKAR M.N.PARBAT KUMAR PRIYA RANJAN PUNAM KUMARI SINGH VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR RAJ NANDAN PRASAD SIDDHARTHA PRASAD
11.	CWJC/13870/2019 POST RETIRE, BANK	3 SHYAM BIHARI SINGH, vs UNION OF INDIA	JAI PRAKASH SINGH HARENDRA SINGH	S.D.SANJAY (ADSG) SIDDHARTHA PRASAD PRAVEEN PRABHAKAR KUMAR PRIYA RANJAN M.N.PARBAT VED PRAKASH SRIVASTVA SUJEET KUMAR SINHA RAJ NANDAN PRASAD RAJ NANDAN PRASAD SIDDHARTHA PRASAD
12.	CWJC/13888/2019 POST RETIRE, BANK	3 CHANDRA BHUSHAN SINGH vs UNION OF INDIA	JAI PRAKASH SINGH HARENDRA SINGH	S.D.SANJAY (ADSG) KUMAR PRIYA RANJAN SIDDHARTHA PRASAD SANJAY KUMAR JHA M.N.PARBAT VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR RAJ NANDAN PRASAD NIVEDITA NIRVIKAR RAJ NANDAN PRASAD SIDDHARTHA PRASAD
13.	CWJC/13933/2019 IA-1/2020 () POST RETIRE, BANK	3 UMESH KUMAR OJHA vs UNION OF INDIA	JAI PRAKASH SINGH HARENDRA SINGH HARENDRA SINGH	S. D. SANJAY ( ADSG ) KUMAR PRIYA RANJAN SIDDHARTHA PRASAD SATYAVRAT VERMA VED PRAKASH SRIVASTVA ABHAY KUMAR SINGH PRAVEEN PRABHAKAR RAJ NANDAN PRASAD RAJ NANDAN PRASAD SIDDHARTHA PRASAD

**FOR HEARING - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT**



14. C.R./1619/1979

3 BINAY KUMAR  
vs ARJUN PRASAD AND ORSS.K.VERMA  
HARI SHANKAR  
SHUKLA  
JUGESHWAR SINGH  
JUGESHWAR SINGH  
HARI SHANKAR  
SHUKLADEVENDRA KUMAR  
SINHA  
PUSHPA SINHA  
NILIMA SINHA  
NAWAL KISHORE  
PD.SINGH  
SATYENDRA KRISHN  
PD.  
NILIMA SINHA  
PUSHPA SINHA  
NAWAL KISHORE  
PD.SINGH  
SATYENDRA KRISHN  
PD.  
ABHINAY RAJ  
ALEXANDER ASHOKWith FA/282/1979  
FA10 JANAK SAO @ SUAR SAO @  
JANAK LALL  
vs GOPAL PRASAD AND ANRDEVENDRA KR. SINHA  
RAI RAMESH RAY  
KUMAR ALOK  
RAI RAMESH PRASAD  
N.K.SINGH  
R.B.RAY RAMAN  
SURAJ PD. SINGH  
ABHINAY RAJAMBIKA KANT SINHA  
S.K.VERMA  
JITENDRA KISHORE  
VERMA  
PRAMOD KUMAR  
SUNIL KUMAR  
H.S.SHUKLA  
MISS.NILIMA SINHA  
MRS.PUSHPA SINGH  
RAJ NANDAN PRASAD  
SINGH  
T.PD.SINHA  
NAGENDRA KUMAR  
N.K.P.SINHA  
DEVENDRA KR.SINHA  
AJAY KUMAR SINHA  
ABHINAY RAJWith FA/298/1979  
FA17 BINOY KUMAR  
vs ARJUN PRASAD AND ORSS. K. VERMA  
ANJANI KUMAR  
JITENDRA KISHORE  
VERMA  
KAUSHAL KUMAR

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PATNA HIGH COURT	722	Tuesday 06th April 2021 Hon'ble Mr. Justice Madhuresh Prasad
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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Madhuresh Prasad**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./39286/2020 386,364,34 R.BAIL-1	6 DHRUV KUMAR MANDAL @ DHRUV MANDAL @ UDAY KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G. PREM KUMAR JHA	
(Not Today)					
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
2.	CR. APP (SJ)/1369/2016 R.I. FOR 10 YEARS CR. APP(SJ)	10 AMOD DAS AND ORS vs THE STATE OF BIHAR	SURENDRA PRASAD SINGH NAVESH NANDAN	SRI BIPIN KUMAR	
Restored (Cr. Misc No. 17068/2018) (Not Today)					
3.	CR. REV./115/2020 against convictio CR. REV.	4 LALAN KUMAR RAI @ LALAN RAI vs THE STATE OF BIHAR	GAGAN DEO YADAV VINOD KUMAR RAVI PRAKASH UDESHYA KUMAR YADAV	UDAY CHAND PRASAD	
4.	CR. MISC./39550/2020 414,34 R.BAIL-1	6 RAM BALI MUKHIYA ALIAS BALI MUKHIYA vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. AKSHAY LAL PANDIT	
5.	CR. REV./10/2021 JUVENILE JUSTICE CR. REV.	3 ALOK KUMAR RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.	
6.	CR. REV./138/2021 JUVENILE JUSTICE CR. REV.	3 SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.	
7.	CR. APP (SJ)/529/2021 14-A-2 SC/ST ACT SC/ST ACT (RB)	2 SANTOSH MISHRA vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. ASHOK KUMAR JHA	
8.	CR. APP (SJ)/1337/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1 RAJA YADAV vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.	
<b><u>MATTER -1</u></b>					
9.	CR. APP (SJ)/788/2021 R.I. TEN YEARS CR. APP(SJ)	1 KRISHAN DEVI YADAV @ MOHAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. OM PRAKASH PRASAD	
10.	CR. APP (SJ)/828/2021 R.I. FOR 5 YEARS CR. APP(SJ)	1 NAWAL KISHOR PRASAD vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.	
11.	CR. APP (SJ)/1354/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 BARUN YADAV vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.	
12.	CR. MISC./1355/2021 387 R.BAIL-1	1 SANJEET KUMAR CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. ANIL KUMAR SINGH NO. 1	
13.	CR. APP (SJ)/1355/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1 TENGAR MUSHAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.	
14.	CR. APP (SJ)/1356/2021 U/S 14(A)(2) SC/SC/ST ACT (RB)	1 VINOD SAHNI vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.	
15.	CR. MISC./1356/2021 302,34,306 R.BAIL-1	1 MALTI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ANIL KUMAR SINGH NO. 1	
16.	CR. MISC./1357/2021 25(1-A),25(1-AA), R.BAIL-1	1 NASIM MIAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1	

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17.	CR. APP (SJ)/1357/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1	JAVED KHAN @ JABED KHAN vs THE STATE OF BIHAR	BINOD KUMAR SINGH SANJAY KUMAR SINGH	A.G
18.	CR. MISC./1363/2021 353,409,420,34 R.BAIL-1	1	LAKSHUMAN DHOBI @ LAKSHUMAN BAITHA vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1
19.	CR. APP (SJ)/1364/2021 U/s 14 A (2) of S SC/ST ACT (RB)	1	KAMLESH KUMAR YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KUMAR ARYA	A.G.
20.	CR. APP (SJ)/1668/2021 U/S 14A SC/ST Act SC/ST ACT (RB)	1	POSHAN SINGH @ RAUSHAN SINGH vs THE STATE OF BIHAR	MRITUNJAY KUMAR VAISHNAVI PRAKASH	A.G.
21.	CR. APP (SJ)/1684/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1	SUMIT KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	BINAY KRISHNA
22.	CR. APP (SJ)/1685/2021 U/S 14(A)(2) SC/S SC/ST ACT (RB)	1	PRINCE SINGH vs THE STATE OF BIHAR	AJAY KUMAR JHA	BINAY KRISHNA
23.	CR. APP (SJ)/1686/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1	MITHUN YADAV @ VIKKI YADAV vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	USHA KUMARI 1
24.	CR. APP (SJ)/1687/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	BHAIYA RAM SINGH @ BHAIYA RAM YADAV vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR	A.G.
25.	CR. APP (SJ)/1692/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	JEEVACHH @ JEEVACH SAHNI vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	USHA KUMARI 1
26.	CR. APP (SJ)/1695/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	JASWANT SAH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G
27.	CR. APP (SJ)/1696/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	HAWALDAR MAHTO @ HAVALDAR MAHTO vs THE STATE OF BIHAR	ARUN KUMAR RAI	USHA KUMARI 1
28.	CR. APP (SJ)/1698/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	RUSTAM vs THE STATE OF BIHAR	SAHVIND KUMAR SHARMA	A.G
29.	CR. APP (SJ)/1700/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	JAMMU KHAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G
30.	CR. APP (SJ)/1701/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	GUDDU MAHTO @ GUDDU KUMAR @ GUDDU KUMAR MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
31.	CR. APP (SJ)/1703/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	1	MD RAJU vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G
32.	CR. APP (SJ)/1707/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	NIJAMUDDIN MIAN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
33.	CR. APP (SJ)/1710/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	RANJAN SINGH vs THE STATE OF BIHAR	BHOLA PRASAD	A.G
34.	CR. APP (SJ)/1714/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	PRINCE KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH SHIVANAND SINGH	A.G.
35.	CR. APP (SJ)/1721/2021 U/S 14(2) (a) SC SC/ST ACT (RB)	1	MOHAN YADAV @ MOHAN KUMAR YADAV vs THE STATE OF BIHAR	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	SADANAND PASWAN
36.	CR. APP (SJ)/1726/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	VIJAI YADAV @ VIJAYI YADAV vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR	A.G VIJAY KR SINGH NO. 1
37.	CR. APP (SJ)/1729/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	MUNNA KUMAR @ MUNNA SAH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI PANKAJ KUMAR SINHA	USHA KUMARI 1
38.	CR. APP (SJ)/1735/2021 U/S 14-2-A SC/ST SC/ST ACT (RB)	1	RANJEET SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	BINAY KRISHNA
39.	CR. APP (SJ)/1737/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	1	RANJEET THAKUR vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G

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40.	CR. MISC./2215/2021 30A R.BAIL-1	1 PRAKASH PASWAN vs THE STATE OF BIHAR	BINOD KUMAR YADAV	A.G. MD. NAZIR ANSARI
41.	CR. MISC./2216/2021 399,402 R.BAIL-1	1 DHARMA @ DHARAMDEO SINGH @ DHARAMNATH SINGH vs THE STATE OF BIHAR	DR. OM PRAKASH OM	A.G. MD. NAZIR ANSARI
42.	CR. MISC./2218/2021 386,387,120-B,34 R.BAIL-1	1 MITHILESH SINGH@MITHILESH KUMAR SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. MD. NAZIR ANSARI
43.	CR. MISC./2220/2021 394,302 R.BAIL-1	1 DILIP GUPTA vs THE STATE OF BIHAR	UMESHANAND PANDIT	A.G. MD. NAZIR ANSARI
<b>MATTER -2</b>				
44.	CWJC/16476/2018 POST RETIRE, SCHOO	14 JAGDAMBA DEVI @ JAGTARAN DEVI vs THE STATE OF BIHAR AND ORS	SANAT KUMAR MISHRA MANISH KUMAR	MADHAW PD. YADAW- GP23 SHIVENDRA LAL DAS SANAT KUMAR MISHRA RAM KINKER CHOUBEY
45.	CWJC/8477/2020 CUSTOM (EXCLUDING	5 RATTAN LAL JAIN vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K. N. SINGH ( ASG ) ANSHUMAN SINGH
46.	CWJC/10025/2020 LAND ENCROACHMENT	7 VICKY BHAWAL vs THE STATE OF BIHAR	SADANAND PASWAN	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
47.	CWJC/491/2021 SELECTION , NON GA	6 SRINIWAS KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	LALIT KISHORE ( AG ) MANISH KUMAR (GP4) NIKESH KUMAR
48.	CWJC/768/2021 customs CUSTOM (EXCLUDING	5 ASHISH SHARMA vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K. N. SINGH ( AG ) RAJESH KUMAR VERMA ANSHUMAN SINGH
49.	CWJC/1249/2021 SALARY, HEALTH SER	6 DR. RAKESH RANJAN, vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR ARTI KUMAR	LALIT KISHORE ( AG )
With	CWJC/1265/2021 OTHERS, HEALTH SER	6 DR. ANIL KUMAR TIWARI, vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR ARTI KUMARI	LALIT KISHORE ( AG ) AJAY BEHARI SINHA
50.	CWJC/1291/2021 ZILA PARISHAD	5 VIMLESH KUMAR vs THE STATE OF BIHAR	KAUSHAL KUMAR AJAY PRASAD AJIT KUMAR SINHA	LALIT KISHORETET ( AG ) ABBAS HAIDER (SC6) ASHOK KUMAR
<b>FOR ORDERS - TIED UP</b>				
51.	CWJC/11293/2014 OTHERS, UNIV./COLL	4 ARJUN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA	CHANDRA MOHAN SINGH J.K. ROY- 1 (SC13) SANJEEV KUMAR SUNIL KUMAR SINGH
52.	CWJC/13026/2017 TRADE & COMMERCE (	3 M/S LITCHICA PRODUCTS PRIVATE LTD. vs THE STATE OF BIHAR AND ORS	SHREE GANESH SHREE GANESH SANCHAY SRIVASTAVA	S. PD. SINGH - GA3
53.	C. REV./97/2019	3 MANTOSH KUMAR MAHTO vs THE STATE OF BIHAR	CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ NIRANJAN KUMAR	SARVESH KUMAR SINGH (AAG13)
54.	MJC/1496/2019	4 CHANDRIKA PRASAD vs THE BIHAR GRAMIN BANK MUNGER	ARUN KUMAR	RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY
55.	MJC/1664/2019	3 THE STATE OF BIHAR vs MD. MAZID	VINAY KUMAR MISHRA ( AC TO AAG 15 )	
56.	MJC/3353/2019	2 KHURSHID MOHAMMAD, vs THE STATE OF BIHAR	MD. IRSHAD	LALIT KISHORE ( AG )
57.	MJC/4789/2019	4 ARJUN THAKUR, vs SRI R. K. MAHAJAN,	DHANANJAY KUMAR PANDEY	ASHUTOSH RANJA PANDEY ( AAG 15) SATYAM SHIVAM SUNDARAM
58.	CR. MISC./31532/2020 326,307,34 R.BAIL-1	4 NIRAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G. CHANDRA SEN PRASAD SINGH
59.	CR. MISC./33044/2020 376,506,354-C R.BAIL-1	6 TANWEER JAMAL vs THE STATE OF BIHAR	JAI PRAKASH SINGH SUJATA KUAMRI	A.G. RAJ KISHORE SINGH ANJANI KUMAR SINHA
60.	CR. MISC./37063/2020 302,201,34 R.BAIL-1	1 MD. SHAHNAWAZ @ FATAH @ FATAH ALAM @ MD. SAINOWAZ vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.

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61.	CR. APP (SJ)/84/2021 U/s 14 A (2) of S SC/ST ACT (RB)	3 BINOD YADAV @ VINOD YADAV vs THE STATE OF BIHAR	NARESH DIKSHIT	A.G. DHARAMVEER
62.	CR. MISC./182/2021 MOD(SJ) MOD (SJ)	1 TUN TUN DAS vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
63.	CR. MISC./300/2021 394,302,396 R.BAIL-1	2 RAJEEV THAKUR@ RAJEEV KUMAR THAKUR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. MOHAMMED ARIF
64.	CR. APP (SJ)/348/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	4 DURGA YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. ANAND KUMAR OJHA BINOD KUMAR PANDEY
65.	CR. MISC./1694/2021 394,302,396 R.BAIL-1	3 ANKIT KUMAR PATHAK vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
66.	CR. MISC./4022/2021 302,120(B),304(B) R.BAIL-1	3 CHANDRA KUMAR YADAV @ LAKAR YADAV @ LARAK YADAV @ CHANDU KUMAR @ LAKKAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
67.	CR. MISC./12857/2021 304b,34 R.BAIL-1	1 RAJBALLAM YADAV @ RAJBALLABH YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. JAY RAM PRASAD
68.	CR. MISC./18856/2021 302,376, R.BAIL-1	1 RAJDEO RAVIDAS vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
69.	CR. MISC./20077/2021 MOD (SJ) MOD (SJ)	1 JAY LAL SAH vs THE STATE OF BIHAR	AVINASH SHEKHAR SURAJ SAMDARSHI RAJAN PRAKASH PIYUSH RANJAN	A.G.
70.	CR. MISC./23141/2021 147,148,341,323,3 R.BAIL-1	1 MOTILAL KAMKAR @ MOTILAL KUMAR KAMKAR vs THE STATE OF BIHAR	SANJAY SINGH	A.G.
71.	CR. MISC./24373/2021 363,365,302,201,3 R.BAIL-1	1 RISHI PAL vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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## CONSOLIDATED LIST OF HONOURABLE COURT

### FOR ORDERS

1.	MJC/1327/2020 contempt matter	1 DR SUNIL KUMAR JHA vs THE STATE OF BIHAR	SUNIL KUMAR KARN	LALIT KISHORE ( AG ) SARVESH KUMAR SINGH (AAG13)
2.	CR. REV./246/2021 JUVENILE JUSTICE CR. REV.	1 PAWAN KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	RAM PRIYA SHARAN SINGH
3.	CR. MISC./841/2021 304(B),201,34 R.BAIL-1	2 CHANDAN KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. MEENA SINGH
4.	CR. APP (SJ)/848/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	2 VINOD SAHNI @ VINOD KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. RAVISH MISHRA KEERTIKA SAKSHI SHAIENDRA KUMAR
5.	CR. MISC./2223/2021 25(1-B)A,26,27,35 R.BAIL-1	1 MANISH KUMAR @ MANISH KUMAR SINGH vs THE STATE OF BIHAR	SAKET TIWARY	A.G. MD. NAZIR ANSARI
6.	CR. MISC./2225/2021 272,273 R.BAIL-1	1 RAMBHOOL @ RAMBHOOL TOMER vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. MOHAMMAD SUFYAN
7.	CR. MISC./2226/2021 363,366(A),34 R.BAIL-1	1 SUBODH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. MADHURENDRA KUMAR MOHAMMAD SUFYAN
8.	CR. MISC./2228/2021 399,402 R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MAYANK KUMAR	A.G. MOHAMMAD SUFYAN
9.	CR. MISC./2229/2021 341,323,326,307,3 R.BAIL-1	1 BINOD KUMAR SINGH @ BINOD SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. MOHAMMAD SUFYAN
10.	CR. MISC./2230/2021 457,380 R.BAIL-1	1 JITENDRA KUMAR YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. MOHAMMAD SUFYAN

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11.	CR. MISC./2231/2021 302,120B,34, R.BAIL-1	1	BHARAT SADAI vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G FAKHRUDDIN ALI AHMAD SHASHI BHUSHAN KUMAR ARTI KUMARI MITHLESH KUMAR KHARE
12.	CR. MISC./2232/2021 147,148,149,341,3 R.BAIL-1	1	BABLOO YADAV vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G MITHLESH KUMAR KHARE
13.	CR. MISC./2233/2021 20(b),(II)(c),22( R.BAIL-1	1	BIRENDRA KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G. MITHLESH KUMAR KHARE
14.	CR. MISC./2235/2021 30(A)(D) R.BAIL-1	1	PAPU KUMAR @ PAPU SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G MITHLESH KUMAR KHARE
15.	CR. MISC./2236/2021 regular bail R.BAIL-1	1	RAJ KUMAR BIND vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR MANOJ KUMAR SINGH	A.G. MITHLESH KUMAR KHARE
16.	CR. MISC./2241/2021 395,414 R.BAIL-1	1	RAJAN KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G. MRITUNJAY KUMAR NIRALA
17.	CR. MISC./2243/2021 304B,201,34 R.BAIL-1	1	JAGMOHAN AZAD @ RAVISH SINGH @ RAVISH KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	A.G MRITUNJAY KUMAR NIRALA
18.	CR. MISC./2244/2021 Cr.misc r. Bail R.BAIL-1	1	MUNILAL YADAV @ MUNILAL SINGH vs THE STATE OF BIHAR	ADITYA NATH PANDEY	A.G MRITUNJAY KUMAR NIRALA
19.	CR. MISC./2245/2021 341,324,376,511 R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR	A.G MRITUNJAY KUMAR NIRALA
20.	CR. MISC./2246/2021 447,341,323,324,3 R.BAIL-1	1	SHYAM KISHORE PRASAD @ SHYAM MAHTO vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR UDBHAV	A.G AMIT KUMAR ANAND KUMAR MANGLAM MRITUNJAY KUMAR NIRALA
21.	CR. MISC./2247/2021 392 R.BAIL-1	1	MD. SAHJAD vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. MURLI DHAR
22.	CR. MISC./2248/2021 395,396,397 R.BAIL-1	1	SONU KEWAT vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G MURLI DHAR
23.	CR. MISC./2249/2021 395, R.BAIL-1	1	ADITYA KUMAR @ GOLU @ PAPPU KUMAR @ BAHUBALI vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G MURLI DHAR
24.	CR. MISC./2250/2021 regular bail R.BAIL-1	1	SHAMBHU MAHTO vs THE STATE OF BIHAR	BINOD KUMAR AMBASTHA	A.G MURLI DHAR
25.	CR. MISC./2252/2021 147,148,149,323,3 R.BAIL-1	1	ATWARI DAS @ ATWARI RAVIDAS vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G. HARISH CHANDRA PATEL ASHOK KUMAR YADAV MURLI DHAR
26.	CR. MISC./2253/2021 457,380,120-B, R.BAIL-1	1	NARESH YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G NARSINGH TANTI
27.	CR. MISC./2254/2021 341,323,324,307,3 R.BAIL-1	1	BIJENDRA YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G MD. HARUN QUARESHI NARSINGH TANTI
28.	CR. MISC./2256/2021 363,365,34,364,30 R.BAIL-1	1	FEKU SAHANI vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	A.G. NARSINGH TANTI
29.	CR. MISC./2257/2021 302,34 R.BAIL-1	1	SHANTI DEVI vs THE STATE OF BIHAR	DR.MRITYUNJAYA KR.GAUTAM	A.G MISS KUSUM RANI RATANAKAR JHA NARSINGH TANTI
30.	CR. MISC./2259/2021 419,420,467,468,4 R.BAIL-1	1	PRAMOD KUMAR @ AMIT KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G NARSINGH TANTI
31.	CR. MISC./2262/2021 30(A) R.BAIL-1	1	JAIPRAKASH BHAGAT vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G NAVIN KUMAR PANDEY
32.	CR. MISC./2263/2021 414,467,468,471 R.BAIL-1	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	PREETY KUNWAR SAURAV ANAND	A.G NAVIN KUMAR PANDEY

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33.	CR. MISC./2264/2021 363,366-A,34 R.BAIL-1	1	ABHISEK KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G NAVIN KUMAR PANDEY ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
34.	CR. MISC./2265/2021 302,307,323,324,3 R.BAIL-1	1	NEERAJ KUMAR SINGH @ NIRAJ KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM NILESH KUMAR	A.G. SABAL KUMAR JHA NAVIN KUMAR PANDEY
35.	CR. MISC./2266/2021 30-A R.BAIL-1	1	PREM SUNDAR MAHTO vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G NAVIN KUMAR PANDEY
36.	CR. MISC./2271/2021 413,414,420,34 R.BAIL-1	1	ARJUN KUMAR YADAV@ ARJUN KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G NAWAL KISHORE PRASAD
37.	CR. MISC./2272/2021 302,34 R.BAIL-1	1	SARDHA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G NAWAL KISHORE PRASAD ARBIND KUMAR SINGH MANAUR ALAM
38.	CR. MISC./2273/2021 302,120(B),34 R.BAIL-1	1	PRAVEEN KUMAR SINGH @ PRAVIN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AJAY KUMAR SINGH	A.G. NAWAL KISHORE PRASAD
39.	CR. MISC./3602/2021 147,148,149,341,3 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
40.	CR. MISC./3604/2021 392 R.BAIL-1	1	NEERAJ KUMAR @ KALWA vs THE STATE OF BIHAR	AJAY KUMAR JHA	A.G.
41.	CR. MISC./3605/2021 30A R.BAIL-1	1	VICKY SAW @ VICKY KUMAR vs THE STATE OF BIHAR	UDAY KUMAR BINAY KUMAR SINGH	A.G.
42.	CR. MISC./3607/2021 147,148,149,341,3 R.BAIL-1	1	KAIL MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
43.	CR. MISC./3610/2021 30A,41-1 R.BAIL-1	1	RAJU KUMAR GUPTA @ RAJESH KUMAR SAH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
44.	CR. MISC./3611/2021 regular bail R.BAIL-1	1	KARI YADAV @ KARI MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
45.	CR. MISC./3612/2021 304(B),201,34 R.BAIL-1	1	SURENDRA SAH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
46.	CR. MISC./3615/2021 25(1-B)A,26,35 R.BAIL-1	1	MD SADDAM vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
47.	CR. MISC./3617/2021 376D,504,34 R.BAIL-1	1	MANTOSH KUMAR MAHTO vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
48.	CR. MISC./4505/2021 461,379 R.BAIL-1	1	MD. JALALUDDIN @ JALALUDDIN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
49.	CR. MISC./4507/2021 379 R.BAIL-1	1	VIKASH KUMAR JHA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
50.	CR. MISC./4509/2021 25(1-B)A,26 R.BAIL-1	1	KANHAIYA BHARADWAJ vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G
51.	CR. MISC./4511/2021 341,323,2853,232, R.BAIL-1	1	ALOK KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
52.	CR. MISC./4512/2021 304(B),34 R.BAIL-1	1	VIJAY YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
53.	CR. MISC./4513/2021 392, R.BAIL-1	1	OM PRAKASH GIRI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G
54.	CR. MISC./4515/2021 420,406 R.BAIL-1	1	PAWAN KUMAR @ PAWAN KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
55.	CR. MISC./4518/2021 272,273 R.BAIL-1	1	UPENDER RAI vs THE STATE OF BIHAR	RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH	A.G.
56.	CR. MISC./4519/2021 147,148,149,341,3 R.BAIL-1	1	RAJA KUMAR @ RAJA MUNNA vs THE STATE OF BIHAR	MADHAV ROY RABINDRA NATH TIWARI RAKESH KUMAR JHA	A.G SHEIKH ARKAN AHMAD
57.	CR. MISC./4520/2021 30A R.BAIL-1	1	CHANDAN KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.

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58.	CR. MISC./4523/2021 341,323,324,325,3 R.BAIL-1	1	BIJENDRA YADAV @ BIJENDRA PRASAD YADAV vs THE STATE OF BIHAR	BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH CHANDAN KUMAR	A.G. ARPANA KUMARI
59.	CR. MISC./4529/2021 302,120(B),34 R.BAIL-1	1	MERAJ ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. BIMLESH KUMAR PANDEY
60.	CR. MISC./4530/2021 121,121A,121B,353 R.BAIL-1	1	PRAMOD MODI @PRAMOD BURNWAL @LAMBU @PRAHLAD MODI @PRAHLAD BURNWAL vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
61.	CR. MISC./4531/2021 302,147,148,149,3 R.BAIL-1	1	VIKKI YADAV @ VIVEK KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. BALRAM KAPRI
62.	CR. MISC./4533/2021 144,149,341,323,4 R.BAIL-1	1	JAIKISHORE YADAV @ JAIKISHORE KUMAR YADAV vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G.
63.	CR. MISC./4537/2021 399,402,411,413,4 R.BAIL-1	1	AJEET KUMAR SINGH @ RAVI SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
64.	CR. MISC./4539/2021 R.Bail R.BAIL-1	1	SANJEEV KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
65.	CR. MISC./4541/2021 30A R.BAIL-1	1	FAUJI GUJAR @ FAUJI GURJAR vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
66.	CR. MISC./4542/2021 341,342,307,364,3 R.BAIL-1	1	FIROZ ALAM @ HUSNAIN ALAM vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
67.	CR. MISC./4544/2021 30(a) R.BAIL-1	1	MD. NASHIM vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G.
68.	CR. MISC./4546/2021 147,148,149,307,3 R.BAIL-1	1	VISHAMBHAR SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
69.	CR. MISC./4547/2021 395 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR DR. AMRENDRA KUMAR	A.G.
70.	CR. MISC./4548/2021 ragular bail R.BAIL-1	1	KANAHAIYA KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
71.	CR. MISC./4551/2021 399,402,411 R.BAIL-1	1	MANOHAR SAHANI vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
72.	CR. MISC./4552/2021 147,148,149,323,3 R.BAIL-1	1	GHURAN YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
73.	CR. MISC./4555/2021 302,201,120(B),34 R.BAIL-1	1	GUDDU RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. CHANDRA SHEKHAR ANAND
74.	CR. MISC./4556/2021 498A,366,376,34 R.BAIL-1	1	MD. JAKIR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
75.	CR. MISC./4558/2021 399,402,414 R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
76.	CR. MISC./4560/2021 304B,34 R.BAIL-1	1	SEEMA DEVI @ SEEMA KUMARI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
77.	CR. MISC./4562/2021 regular bail R.BAIL-1	1	SANDEEP CHAUHAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SHIV SAGER SHARMA TIRPIT KUMAR NAGENDRA KUMAR
78.	CR. MISC./4563/2021 Regular bail R.BAIL-1	1	RAGHVENDRA KUMAR @ BHOLA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
79.	CR. MISC./4567/2021 30(a) R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
80.	CR. MISC./4572/2021 272,273, R.BAIL-1	1	JAHANGIR vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
81.	CR. MISC./4574/2021 395 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
82.	CR. MISC./4577/2021 323,363,372,120(B) R.BAIL-1	1	MD ASAD @ ASAD @ ARSHAD vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
83.	CR. MISC./4582/2021 30-A,41-1 R.BAIL-1	1	ROHIT KUMAR SHARMA vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
84.	CR. MISC./4585/2021 30-A,56-B R.BAIL-1	1	SONU KUMAR MAHTO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
85.	CR. MISC./4586/2021 341,323,504,506,3 R.BAIL-1	1	MURLI MAHTO vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.



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86.	CR. MISC./4588/2021 290 R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
87.	CR. MISC./4591/2021 302,120B,34 R.BAIL-1	1 ISHWAR SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. SHAILESH KUMAR
88.	CR. MISC./4594/2021 341,323,325,307,5 R.BAIL-1	1 AFSAR ALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
89.	CR. MISC./4595/2021 20(b)(i),23,29 R.BAIL-1	1 PRAMOD PASWAN vs THE STATE OF BIHAR	BINAY KUMAR SINGH	A.G.
90.	CR. MISC./4596/2021 363,366A,376, R.BAIL-1	1 MD. SAYEED @ MD. TOOFAN @ TOOFANI vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
91.	CR. MISC./4599/2021 302,34 R.BAIL-1	1 ABHISEK KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
92.	CR. MISC./4601/2021 30(a) R.BAIL-1	1 MD. TESHAM ALI @ MD. TESAM ALI vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
93.	CR. MISC./5728/2021 379,411 R.BAIL-1	1 ANKUS KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
94.	CR. MISC./5730/2021 30,30(A),32 R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
95.	CR. MISC./5734/2021 414,34 R.BAIL-1	1 PUSHP RAJ @ PUSHP RAJ SONA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
96.	CR. MISC./5736/2021 30A R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
97.	CR. MISC./5737/2021 Regular bail R.BAIL-1	1 ANIL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
98.	CR. MISC./5739/2021 399,402, R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	SHYAMAL KRISHNA SINHA AMITABH RANJAN MISHRA	A.G.
99.	CR. MISC./5742/2021 376 R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
100.	CR. MISC./5745/2021 25(1-B)A,26,35 R.BAIL-1	1 ARVIND BHUIYAN @ ARVIND MANDAL vs THE STATE OF BIHAR	ASHUTOSH SINGH VINOD KUMAR	A.G.
101.	CR. MISC./5749/2021 30A R.BAIL-1	1 BHOLA CHOUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G.
102.	CR. MISC./5756/2021 30-A R.BAIL-1	1 PANKAJ SHUKLA vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA SANTOSH KUMAR	A.G.
103.	CR. MISC./5758/2021 30(a),30(d),37(c) R.BAIL-1	1 JHAGRU CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
104.	CR. MISC./5760/2021 20,22 R.BAIL-1	1 UJJWAL SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
105.	CR. MISC./5771/2021 379,411 R.BAIL-1	1 MD ALLAUDIN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
106.	CR. MISC./5783/2021 395,412 R.BAIL-1	1 AMIT SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
107.	CR. MISC./5784/2021 399,402,412, R.BAIL-1	1 BANTI @ PAPIYA @ AMARJEET KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
108.	CR. MISC./5789/2021 392 R.BAIL-1	1 BIPIN YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
109.	CR. MISC./5791/2021 120,B,420,414,467 R.BAIL-1	1 PRASHANT KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
110.	CR. MISC./5792/2021 25(1-A),25(1-AA), R.BAIL-1	1 HARI SHARMA vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
111.	CR. MISC./5796/2021 399,402, R.BAIL-1	1 MD. RAZA@FIROZ ALAM vs THE STATE OF BIHAR	BRIJESHWAR NARAYAN SINGH	A.G.
112.	CR. MISC./5797/2021 30(a) R.BAIL-1	1 AADARSH @ SANJEET KUMAR YADAV vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
113.	CR. MISC./5798/2021 The police implic R.BAIL-1	1 KAMLESH CHOUDHARY @ KAMELESH CHAUDHARI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
114.	CR. MISC./5800/2021 363,366A,302,301, R.BAIL-1	1 BHAHIKHAN PRASAD vs THE STATE OF BIHAR	ARUN KR SINGH NO.3	A.G.

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115.	CR. MISC./5804/2021 302,120(B),34 R.BAIL-1	1 KAILASH YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. HRIDAY NARAYAN HARSHIT
116.	CR. MISC./5805/2021 41,47,30(a),38(l) R.BAIL-1	1 BITTU BHAGAR @ BITTU RAJA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
117.	CR. MISC./5807/2021 30A R.BAIL-1	1 RAUSHAN KUMAR @ RAUSHAN KUMAR SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
118.	CR. MISC./5809/2021 30(A) R.BAIL-1	1 OM PRAKASH SINGH @ PRAKASH MAHTO @ PRAKASH @ DON vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
119.	CR. MISC./5810/2021 392 R.BAIL-1	1 KISHAN YADAV @ GHUTRA @ TARRAN vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
120.	CR. MISC./5813/2021 366(A),34 R.BAIL-1	1 RAMJEEVAN RAY @ BAILA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
121.	CR. MISC./5814/2021 302,34 R.BAIL-1	1 KEDDAR SAHANI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	A.G.
122.	CR. MISC./5817/2021 25(A-1),25(1-AA), R.BAIL-1	1 LALO PASWAN @ LOLO PASWAN @ LAL BAHADUR PASWAN vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
123.	CR. MISC./5818/2021 false implication R.BAIL-1	1 KAVINDRA KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
124.	CR. MISC./5820/2021 364(A) R.BAIL-1	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. SYED MASLEH UDDIN ASHRAF
125.	CR. MISC./5821/2021 414 R.BAIL-1	1 SANJAY PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
126.	CR. MISC./5822/2021 bail R.BAIL-1	1 LOHA RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
127.	CR. MISC./5824/2021 30A R.BAIL-1	1 AKHILESH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
128.	CR. MISC./5827/2021 30-A R.BAIL-1	1 GUDDU vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
129.	CR. MISC./5828/2021 379,34 R.BAIL-1	1 ANMOL YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
130.	CR. MISC./5832/2021 30,30(a) R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	BISHWAJEET SINGH	A.G.
131.	CR. MISC./5834/2021 302,120(B) R.BAIL-1	1 NARESH YADAV vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
132.	CR. MISC./5835/2021 R bail R.BAIL-1	1 RAJU KUMAR SHARMA vs THE STATE OF BIHAR	KUMAR GOUTAM	A.G. RITA VERMA RAJEEV SHEKHAR SANJEEV KUMAR
133.	CR. MISC./5837/2021 302,506,120B,34 R.BAIL-1	1 NOULAKH KUMAR @ NOULAKH SINGH vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
134.	CR. MISC./5838/2021 376,511,34 R.BAIL-1	1 BHUTTO YADAV vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
135.	CR. MISC./5839/2021 341,323,324,307,3 R.BAIL-1	1 SAHID @ MD. SAYEED ANWAR vs THE STATE OF BIHAR	SHABBIR AHMAD	A.G.
136.	CR. MISC./5842/2021 409,419,420,467,4 R.BAIL-1	1 MD. SARFRAJUDDIN vs THE C.B.I. THROUGH S.P. PATNA	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
137.	CR. MISC./5843/2021 30A R.BAIL-1	1 MANJAY RAI ALIAS MANJAY KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
138.	CR. MISC./5844/2021 30A R.BAIL-1	1 RAKESH MAHTO @ RAKESH KUMAR ROY @ RAKESH RAJ vs THE STATE OF BIHAR	SHAISHAV KUMAR	A.G.
139.	CR. MISC./5847/2021 302,34 R.BAIL-1	1 DHARMENDRA KUMAR @ BAUDHU vs THE STATE OF BIHAR	VINOD KUMAR DR. AJEET KUMAR	A.G.
140.	CR. MISC./5849/2021 25(1-B)A,26,35 R.BAIL-1	1 AJEET KUMAR vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	A.G.

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141.	CR. MISC./5850/2021 302,201 R.BAIL-1	1 KAMESHWAR SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G.
142.	CR. MISC./5851/2021 regular bail R.BAIL-1	1 GOPAL KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. A.G. SAHI
143.	CR. MISC./5852/2021 341,323,324,307,5 R.BAIL-1	1 MD JAHANGIR vs THE STATE OF BIHAR	MADHUBALA VERMA A.G. AJAY KUMAR VERMA SHANKAR KUMAR
144.	CR. MISC./5855/2021 341,307, R.BAIL-1	1 JHANTU RAY vs THE STATE OF BIHAR	PRITISH KUMAR LAL A.G. KAUSHAL KUMAR SURAJ KUMAR
145.	CR. MISC./5857/2021 376(3),504,506,34 R.BAIL-1	1 VIPIN KUMAR YADAV vs THE STATE OF BIHAR	NARESH KUMAR MEHTA A.G.
146.	CR. MISC./5858/2021 397 R.BAIL-1	1 RANJIT KUMAR RAJ vs THE STATE OF BIHAR	AMRIT ABHIJAT A.G. GHANSHYAM
147.	CR. MISC./5859/2021 30A,38,41,37B,C R.BAIL-1	1 BECHAN MANDAL vs THE STATE OF BIHAR	BIRENDRA KUMAR A.G.
148.	CR. MISC./5861/2021 302,34 R.BAIL-1	1 INDRAJEET KUMAR vs THE STATE OF BIHAR	KRISHNAKANT A.G. UPADHYAY ANIL KUMAR SINGH
149.	CR. MISC./5864/2021 20/22 R.BAIL-1	1 SANJAY BHAGAT @ ANIL KUMAR JAISWAL vs THE STATE OF BIHAR	PRAMOD KUMAR A.G. THAKUR
150.	CR. MISC./5866/2021 341,323,307,379,4 R.BAIL-1	1 BAJRANG LAL CHOUDHARY vs THE STATE OF BIHAR	ARUN A.G. AMIT KUMAR SINGH
151.	CR. MISC./5867/2021 30A R.BAIL-1	1 SANOJ KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA A.G. NEERAD PARASHAR
152.	CR. MISC./5869/2021 387,34 R.BAIL-1	1 JAIGURU @ JAI VIRU @ JAIVIRU RAI vs THE STATE OF BIHAR	SHAMBHU SHARAN A.G. SINGH
153.	CR. MISC./5871/2021 302,120(B) R.BAIL-1	1 SIRAJ KHAN @ MD. SIRAJ KHAN vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA A.G.
154.	CR. MISC./5872/2021 379,414,34 R.BAIL-1	1 DINESH SAH @ DINESH KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR A.G. PANDEY
155.	CR. MISC./5876/2021 272,273,34 R.BAIL-1	1 SURESH SAHNI vs THE STATE OF BIHAR	S. JAMIL AKHTAR A.G.
156.	CR. MISC./5880/2021 30A R.BAIL-1	1 PINTU YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO A.G. SHARMA
157.	CR. MISC./5881/2021 394 R.BAIL-1	1 GAJENDRA SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III A.G. BIJENDRA KUMAR
158.	CR. MISC./5884/2021 30A R.BAIL-1	1 SANJAY @ SANJAY RAGHAW vs THE STATE OF BIHAR	INDRAJEET BHUSHAN A.G.
159.	CR. MISC./5886/2021 regular bail R.BAIL-1	1 DHARAMBEER KUMAR @ BADAL @ DHARAMBEER MAHTO @ BADAL MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR SINHA A.G.
160.	CR. MISC./5888/2021 324,326,307,302 R.BAIL-1	1 SUDHIR KUMAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH A.G. SHIVAM
161.	CR. MISC./5891/2021 30(a) R.BAIL-1	1 KUNDAN KUMAR PATHAK @ KUNDAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
162.	CR. MISC./5892/2021 147,148,149,302,1 R.BAIL-1	1 KAMLESH KUMAR SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH A.G.
163.	CR. MISC./5894/2021 8,20(B)(II)(C),25 R.BAIL-1	1 INDAL SINGH vs THE STATE OF BIHAR	RAJESH KUMAR A.G.
164.	CR. MISC./5899/2021 341,323,456,354(B R.BAIL-1	1 RAJA KUMAR @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR A.G. RAVI BHUSHAN
165.	CR. MISC./5901/2021 30A R.BAIL-1	1 AVANISH KUMAR @ ABNISH @ AVNISH KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR A.G. RAVI PRAKASH DWIVEDI
166.	CR. MISC./5902/2021 272,273,34 R.BAIL-1	1 LAL MOHAN vs THE STATE OF BIHAR	VIRENDRA KUMAR A.G.
167.	CR. MISC./5903/2021 272,273 R.BAIL-1	1 SURENDRA PAL SINGH @ SURENDRA SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN A.G. AMIT NARAYAN
168.	CR. MISC./5904/2021 376,506, R.BAIL-1	1 NEYEEM AHMED @ NAEEM AHMAD vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI A.G.
169.	CR. MISC./5906/2021 REGULAR BAIL R.BAIL-1	1 GUDDU DAS @ GUDDU KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR A.G.

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170.	CR. MISC./5907/2021 399,402,411,412,4 R.BAIL-1	1 RAHUL KUMAR @ RAHUL SAHANI vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G.
171.	CR. MISC./5908/2021 Regular bail R.BAIL-1	1 RAJESH MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. LAKMESH MARVIND
172.	CR. MISC./5911/2021 272,273 R.BAIL-1	1 SULOCHAN KAMAT vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
173.	CR. MISC./5913/2021 regular bail R.BAIL-1	1 BINAY KUMAR @ BINAY KUMAR PASWAN vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR	A.G.
174.	CR. MISC./5916/2021 147,148,149,341,3 R.BAIL-1	1 KEWAL YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
175.	CR. MISC./5917/2021 366A,302,201,376, R.BAIL-1	1 BABI PASWAN @ BABBY PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. UDAY PRASAD
176.	CR. MISC./5920/2021 302, R.BAIL-1	1 SAHBAZ @ MD. SHABAZ ABDIN vs THE STATE OF BIHAR	MITHILESH KR. ARYA RAJEEV KUMAR	A.G.
177.	CR. MISC./5921/2021 Regular bail R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
178.	CR. MISC./5922/2021 414 R.BAIL-1	1 VIPIN KUMAR @ BIPIN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
179.	CR. MISC./5924/2021 370,372,373,34 R.BAIL-1	1 KAILASH SAW vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
180.	CR. MISC./5926/2021 petitioner in j R.BAIL-1	1 KEDAR DAS vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
181.	CR. MISC./5927/2021 420,379,511,34 R.BAIL-1	1 JANU PANDEY vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
182.	CR. MISC./5928/2021 30(A) R.BAIL-1	1 VALMIKI PRASAD ALIAS VALMIKI KUMAR vs STATE OF BIHAR	CHANDAN KUMAR	A.G.
183.	CR. MISC./5930/2021 306,34 R.BAIL-1	1 RAVEN SAH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY ANIKET KUMAR SANJIV JAISWAL	A.G.
184.	CR. MISC./5931/2021 147,148,149,341,3 R.BAIL-1	1 VIKASH YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. DIWAKAR PRASAD SINGH
185.	CR. MISC./5932/2021 30(A),36 R.BAIL-1	1 RANDHIR KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G.
186.	CR. MISC./5933/2021 365,366(A),34 R.BAIL-1	1 SHASHIKANT JAISWAL @ SHASHIKANT KANOJIA vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	A.G.
187.	CR. MISC./5937/2021 414,34 R.BAIL-1	1 RAKESH KUMAR @ SHAILESH @ SAILESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
188.	CR. MISC./5938/2021 399,402 R.BAIL-1	1 MANISH JAISWAL vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
189.	CR. MISC./5942/2021 30(a),30(d) R.BAIL-1	1 VIJAY RAY vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
190.	CR. MISC./5946/2021 21,22,23 R.BAIL-1	1 MUKESH KUMAR SAH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
191.	CR. MISC./5947/2021 341,323,324,307,3 R.BAIL-1	1 JAIPRAKASH KUSHWAHA @ JAIPRAKASH PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
192.	CR. MISC./5948/2021 regular bail R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA SHRUTI SINHA	A.G.
193.	CR. MISC./7232/2021 302,120(B),34 R.BAIL-1	1 MUMTAJ ANSARI @ TENI MIAN vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G.
194.	CR. MISC./7233/2021 30-A R.BAIL-1	1 KISHOR MAHATO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
195.	CR. MISC./7235/2021 272,273,411 R.BAIL-1	1 MANOJ KUMAR @ MANOJ CHAUDHARY vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
196.	CR. MISC./7242/2021 272,273 R.BAIL-1	1 SHANKAR KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.

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197.	CR. MISC./7243/2021 regular bail R.BAIL-1	1 KHAGESH KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA	A.G.
198.	CR. MISC./7246/2021 8,20(b)(ii)(B) R.BAIL-1	1 VINOD SAH vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
199.	CR. MISC./7252/2021 regular bail R.BAIL-1	1 MD. KASIM vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
200.	CR. MISC./7256/2021 399,402, R.BAIL-1	1 PANKAJ MUNI vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
201.	CR. MISC./7258/2021 arrest R.BAIL-1	1 BIRENDRA MANJHI vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAКNAVI	A.G.
202.	CR. MISC./7260/2021 413,414 R.BAIL-1	1 MD. MAHBOOB ANSARI vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
203.	CR. MISC./7262/2021 302,34 R.BAIL-1	1 DABLU TANTI vs THE STATE OF BIHAR	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	A.G.
204.	CR. MISC./7265/2021 30(a) R.BAIL-1	1 SUNIL KUMAR @ SUNIL RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
205.	CR. MISC./7269/2021 30A R.BAIL-1	1 BADE PASI @ BHADAI PASI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
206.	CR. MISC./7270/2021 30(a) R.BAIL-1	1 NANDLAL YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
207.	CR. MISC./7272/2021 302,201,34 R.BAIL-1	1 ADITYA KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD AMAR ANAND	A.G.
208.	CR. MISC./7274/2021 30(a),41(i)(ii) R.BAIL-1	1 CHANDESHWAR RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
209.	CR. MISC./7275/2021 498(A),341,323,32 R.BAIL-1	1 MD MUSTAK vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
210.	CR. MISC./7282/2021 272,273,414, R.BAIL-1	1 RAJESH YADAV @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
211.	CR. MISC./7287/2021 420,467,468,471,4 R.BAIL-1	1 UMESH SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.
212.	CR. MISC./7291/2021 Regular bail R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
213.	CR. MISC./7293/2021 30-A,32-1,32-2,32 R.BAIL-1	1 SANTOSH SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
214.	CR. MISC./7295/2021 395,397 R.BAIL-1	1 AIMPI DEVI @ AMPI DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
215.	CR. MISC./7300/2021 413,414,420,34 R.BAIL-1	1 PAWAN YADAV vs THE STATE OF BIHAR	RAMA KANT SINGH DEEPAK KUMAR LALAN PRASAD SINGH	A.G.
216.	CR. MISC./7305/2021 30A R.BAIL-1	1 DINANATH RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
217.	CR. MISC./7306/2021 468,420,469,120(B) R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR	A.G.
218.	CR. MISC./7307/2021 3,4 R.BAIL-1	1 SHATRUDHAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
219.	CR. MISC./7308/2021 272,273, R.BAIL-1	1 SANT KISHOR RAJ vs THE STATE OF BIHAR	JAGDHAR PRASAD	A.G.
220.	CR. MISC./7311/2021 376-DA,34 R.BAIL-1	1 MD. MUSTAK vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
221.	CR. MISC./7313/2021 341,323,504,427,3 R.BAIL-1	1 RAVINDRA RAY @ NANHKI vs THE STATE OF BIHAR	SONI KUMARI RAHUL RATHOUR YASHPAL YADAV DHIRENDRA KUMAR SINHA	A.G.
222.	CR. MISC./7316/2021 457,380 R.BAIL-1	1 DILIP KUMAR DAS @ DILIP RAVIDAS vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G.
223.	CR. MISC./7317/2021 372,373,366,365,3 R.BAIL-1	1 ASHA DEVI @ MUNNI DEVI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.

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224.	CR. MISC./7318/2021 147,148,149,341,3 R.BAIL-1	1 SURENDRA YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. SURYA NARAYAN YADAV
225.	CR. MISC./7319/2021 406,417,418,420,4 R.BAIL-1	1 RAMESH KUMAR SINGH vs THE STATE OF BIHAR	KULDEEP SAHAY JAI PRAKASH CHAUDHARY, RAJEEV RANJAN	A.G.
226.	CR. MISC./7320/2021 30(a),38(d) R.BAIL-1	1 SANJAY CHOUDHARY @ CHHOTU CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
227.	CR. MISC./7321/2021 323,498(A),457,50 R.BAIL-1	1 AMAR KUMAR SHARMA vs THE STATE OF BIHAR	ARJUN PRASAD PRAMOD KUMAR VERMA	A.G.
228.	CR. MISC./7322/2021 272,273 R.BAIL-1	1 RAGHUVIR DAS vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
229.	CR. MISC./7324/2021 302,201,120-B,34 R.BAIL-1	1 MUNNI DEVI vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G.
230.	CR. MISC./7325/2021 394 R.BAIL-1	1 BITTU YADAV vs THE STATE OF BIHAR	OM PRAKASH PRASAD RUPESH KUMAR RAJNISH KUMAR SINGH	A.G. INDRAJIT KUMAR
231.	CR. MISC./7327/2021 414,34 R.BAIL-1	1 SONU KUMAR DAS @ SONU KUMAR vs THE STATE OF BIHAR	BELA SINGH	A.G.
232.	CR. MISC./7328/2021 365,302,201,34 R.BAIL-1	1 AMITABH BACHCHAN BHARATI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. UMESH KUMAR ABHISHEK ANAND
233.	CR. MISC./7329/2021 272,273 R.BAIL-1	1 RANJAN PASWAN @ SUPARI PASWAN @ RANJAY PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
234.	CR. MISC./7330/2021 144,149,326,307 R.BAIL-1	1 TIGER @ SHUBHAM KUMAR @ SHIVAM KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
235.	CR. MISC./7334/2021 3/4 R.BAIL-1	1 BIRJU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR JHA ANKIT RAJ	A.G.
236.	CR. MISC./7335/2021 304B,34 R.BAIL-1	1 BABY DEVI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
237.	CR. MISC./7337/2021 302,34 R.BAIL-1	1 SMT. BINDIA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
238.	CR. MISC./7339/2021 302,201,120(B) R.BAIL-1	1 MUNIF SAHANI @ MANIB SAHNI @ MANISH SAHANI vs THE STATE OF BIHAR	ASIF KALIM	A.G.
239.	CR. MISC./7341/2021 379,413,414, R.BAIL-1	1 RAHUL BHAR @ RAHUL KUMAR BHAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
240.	CR. MISC./7344/2021 395 R.BAIL-1	1 BIBODH YADAV @ BIBODH KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
241.	CR. MISC./7345/2021 412,395,397 R.BAIL-1	1 AJMAL PYAM @ AZMAL PAYAM vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
242.	CR. MISC./7346/2021 395 R.BAIL-1	1 RANJAN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
243.	CR. MISC./7347/2021 20,22,25,25A R.BAIL-1	1 NAGDEO RAI vs THE STATE OF BIHAR	NIRAJ KUMAR KRISHNA DEO MISHRA MUKESH KUMAR MISHRA	A.G.
244.	CR. MISC./7348/2021 392 R.BAIL-1	1 LAMANTU KUMAR @ LEMONTU KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
245.	CR. MISC./7349/2021 Regular bail R.BAIL-1	1 BALESHWAR RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
246.	CR. MISC./7350/2021 30-A R.BAIL-1	1 RAJ KUMAR SAHNI vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
247.	CR. MISC./7352/2021 392 R.BAIL-1	1 DHIRAJ KUMAR YADAV @ DHIRAJ YADAV vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
248.	CR. MISC./7353/2021 30A R.BAIL-1	1 AKSHAY PANDEY @ BARE PANDEY vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G.
249.	CR. MISC./7354/2021 147,148,149,341,3 R.BAIL-1	1 RAMOTAR YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.

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250.	CR. MISC./7356/2021 395 R.BAIL-1	1 RAMSAKAL MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
251.	CR. MISC./7358/2021 30A R.BAIL-1	1 SHIVJI SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
252.	CR. MISC./7359/2021 365,363 R.BAIL-1	1 OMPRAKASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
253.	CR. MISC./7361/2021 regular bail R.BAIL-1	1 SURENDRA RAM vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
254.	CR. MISC./7364/2021 147,448,323,325,3 R.BAIL-1	1 MANISH KUMAR YADAV @ MANISH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
255.	CR. MISC./7365/2021 147,148,149,353,3 R.BAIL-1	1 SHANKAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
256.	CR. MISC./7367/2021 399,402 R.BAIL-1	1 MD. SALIM vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
257.	CR. MISC./7372/2021 363,365 R.BAIL-1	1 AKASH RANJAN @ GOLU THAKUR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
258.	CR. MISC./7382/2021 376,120(B) R.BAIL-1	1 ARUN KUMAR CHOUDHARY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
259.	CR. MISC./7384/2021 392 R.BAIL-1	1 PAPPU KHAN @ SALIM KHAN vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
260.	CR. MISC./7385/2021 30(a) R.BAIL-1	1 VIJAY MAHTO @ VIJAY PRASAD vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
261.	CR. MISC./7387/2021 302,34,120(B) R.BAIL-1	1 SURAJ TANTI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV
262.	CR. MISC./7390/2021 304(B),201,34 R.BAIL-1	1 NANHAKI PASWAN @ LAXMAN PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
263.	CR. MISC./7392/2021 341,323,354,354(b) R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
264.	CR. MISC./7394/2021 304(B),34 R.BAIL-1	1 AMIT RAM vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G.
265.	CR. MISC./7395/2021 272,273,34 R.BAIL-1	1 LAXMAN SAH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
266.	CR. MISC./7400/2021 392 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
267.	CR. MISC./7403/2021 354,363,376 R.BAIL-1	1 PUKAR YADAV @ PUKAR RAI @ PUKAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH PRINCE KHATRI	A.G.
268.	CR. MISC./7404/2021 304B,34 R.BAIL-1	1 RAJ BALLABH YADAV @ RAJ BALLAM YADAV vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. RAJ KISHOR PRASAD ASHOK KUMAR
269.	CR. MISC./7405/2021 147,148,149,341,3 R.BAIL-1	1 KANCHAN SINGH @ KANCHAN KUMAR vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G.
270.	CR. MISC./7407/2021 30A,56B R.BAIL-1	1 ANIL KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.
271.	CR. MISC./7408/2021 30A R.BAIL-1	1 AKHILESH KUMAR GIRI vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
272.	CR. MISC./7409/2021 304B,201,34 R.BAIL-1	1 NAWAL SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
273.	CR. MISC./7411/2021 30A R.BAIL-1	1 J.K. MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
274.	CR. MISC./7413/2021 272,273 R.BAIL-1	1 SHATRUGHAN MUKHIYA vs THE STATE OF BIHAR	BAIDYA NATH THAKUR PRABHAKAR THAKUR	A.G.
275.	CR. MISC./7415/2021 302,34,341,323,30 R.BAIL-1	1 ARJUN CHOUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. GIRIDHAR GOPAL TIWARY SATYENDRA PRASAD ARVNENDRA KUMAR THAKUR
276.	CR. MISC./7416/2021 30A R.BAIL-1	1 RAJ KUMAR MAHTO @ ALUA vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
277.	CR. MISC./7417/2021 30A R.BAIL-1	1 RAJU SAO vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	A.G.

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278.	CR. MISC./7418/2021 302,34 R.BAIL-1	1 CHANDESHWARI DEVI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
279.	CR. MISC./7419/2021 302,328,34 R.BAIL-1	1 JAYRAM RAM vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
280.	CR. MISC./7420/2021 363/366-A R.BAIL-1	1 VICKY PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
281.	CR. MISC./7423/2021 25(1-B)A,26,35 R.BAIL-1	1 BECHU SAHANI vs THE STATE OF BIHAR	BINOD KUMAR MISHRA VIJAY PRAKASH PRIYADARSHI	A.G.
282.	CR. MISC./7424/2021 304(B),34 R.BAIL-1	1 SANJEET LAL PATHAK @ SANJEET KUMAR PATHAK vs THE STATE OF BIHAR	SANJAY KUMAR MRIGENDRA PRATAP SINGH	A.G. RAKESH SINGH MEENA SINGH SAKET KUMAR SINGH
283.	CR. MISC./7425/2021 272,273,414,34 R.BAIL-1	1 DEV KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM RAJAN PANDEY	A.G.
284.	CR. MISC./7426/2021 341,323,307,379,5 R.BAIL-1	1 CHANDAN MANDAL vs THE STATE OF BIHAR	SURESH PRASAD SAH	A.G.
285.	CR. MISC./7428/2021 302,120B,34 R.BAIL-1	1 MD. BANTI vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
286.	CR. MISC./7432/2021 304(B),201,120(B) R.BAIL-1	1 KUNDAN MAHTO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
287.	CR. MISC./7438/2021 304(B),201,34 R.BAIL-1	1 SURENDRA PRASAD vs THE STATE OF BIHAR	NANDU KUMAR YADAV MANISH KUMAR	A.G.
288.	CR. MISC./7448/2021 bail R.BAIL-1	1 JITENDRA RAY @ JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
289.	CR. MISC./7460/2021 33 R.BAIL-1	1 SANJEEV KUMAR @ PIYUSH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR CHANDRA SHEKHAR BIMAL Y. MADHURI	A.G.
290.	CR. MISC./7486/2021 302,34 R.BAIL-1	1 BIRJU SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
291.	CR. MISC./7487/2021 366(A),34 R.BAIL-1	1 SONU KUMAR @ CHHOTU vs THE STATE OF BIHAR	MURLI DHAR ARJUN PRASAD	A.G.
292.	CR. MISC./7498/2021 498(A),326,307,34 R.BAIL-1	1 BRIJNANDAN PASWAN vs THE STATE OF BIHAR	SATRUDHAN KUMAR DHEERAJ KUMAR PRABHA MISHRA	A.G.
293.	CR. MISC./8891/2021 25(1-B)(A),26 R.BAIL-1	1 RABINDRA RAM @ RABI RAM @ RAVI RAM @ RABI RAM @ RABINDAR RAM vs THE STATE OF BIHAR	NARSINGH TANTI	A.G.
294.	CR. MISC./8893/2021 30A R.BAIL-1	1 SUSHIL PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
295.	CR. MISC./8896/2021 392, R.BAIL-1	1 CHHOTU RAO @ MANISHEK KUMAR @ ABHISHEK KUMAR RAO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
296.	CR. MISC./8898/2021 30(a) R.BAIL-1	1 BIPIN KUMAR vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
297.	CR. MISC./8899/2021 25(1-b)a,26 R.BAIL-1	1 GARIBNATH SAHNI @ GARIBAN SAHNI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
298.	CR. MISC./8902/2021 379 R.BAIL-1	1 MD SAUAD ANSARI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
299.	CR. MISC./8906/2021 364(A),34 R.BAIL-1	1 PREMJEET KUMAR vs THE STATE OF BIHAR	RAM NIWAS PRASAD	A.G.
300.	CR. MISC./8909/2021 304,279 R.BAIL-1	1 DIGAMBER PASWAN vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
301.	CR. MISC./8912/2021 302,34 R.BAIL-1	1 RANJEET CHAUDHARY vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
302.	CR. MISC./8915/2021 413,414,420,34 R.BAIL-1	1 RAJ KUMAR YADAV @ RAJ vs THE STATE OF BIHAR	BABITA KUMARI	A.G.
303.	CR. MISC./8916/2021 regular bail R.BAIL-1	1 RANJIT KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
304.	CR. MISC./8919/2021 147,148,149,341,3 R.BAIL-1	1 AMAR SINGH @ AMAR NATH SINGH @ AMAR NATH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.



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305.	CR. MISC./8923/2021 324,307,506,120(B R.BAIL-1	1	AMIT PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
306.	CR. MISC./8926/2021 341,323,324,325,3 R.BAIL-1	1	KRISHNA RAY vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G.
307.	CR. MISC./8929/2021 399,402,414 R.BAIL-1	1	ASHESHWAR RAI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
308.	CR. MISC./8932/2021 341,323,379,385,3 R.BAIL-1	1	MD. IMRAM @ MURGA vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
309.	CR. MISC./8933/2021 272,273,34 R.BAIL-1	1	JIYA LAL MAHATO vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
310.	CR. MISC./8940/2021 399,402,414 R.BAIL-1	1	SAMESHWAR KUMAR @ SOMESHWAR KUMAR vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
311.	CR. MISC./8941/2021 147,148,149,302,1 R.BAIL-1	1	RAM PRAVESH RAM vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G.
312.	CR. MISC./8942/2021 regular bail R.BAIL-1	1	CHHOTE SINGH @ RITESH SINGH @ UDAY NARAYAN SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
313.	CR. MISC./8947/2021 30(a) R.BAIL-1	1	CONGRESS KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
314.	CR. MISC./8949/2021 354,376 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
315.	CR. MISC./8952/2021 302,201,34 R.BAIL-1	1	ANWAR ALAM @ MD. ANWAR ALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
316.	CR. MISC./8953/2021 354 R.BAIL-1	1	SUMAN KUMAR @ SUMAN SINGH vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
317.	CR. MISC./8957/2021 30-A,41-1 R.BAIL-1	1	CHANDAN KUMAR SHAHNI vs THE STATE OF BIHAR	ANUP KUMAR PANDEY	A.G.
318.	CR. MISC./8961/2021 Regular bail R.BAIL-1	1	CHINTU RAY @ SANJEET KUMAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
319.	CR. MISC./8962/2021 448,341,323,376,5 R.BAIL-1	1	PARAMJEET SAH vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
320.	CR. MISC./8966/2021 147,148,149,341,3 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
321.	CR. MISC./8967/2021 302,34 R.BAIL-1	1	RAHUL KUMAR @ RAHUL KUMAR VERMA vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
322.	CR. MISC./8969/2021 ARMS ACT R.BAIL-1	1	AJAY RAY @ AJAY RAI vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
323.	CR. MISC./8970/2021 30A R.BAIL-1	1	AWADHESH CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
324.	CR. MISC./8974/2021 30-A,30-G R.BAIL-1	1	RANJEE RAI @ RAMJI RAY vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
325.	CR. MISC./8977/2021 25-1-B-A,26 R.BAIL-1	1	MOTILAL PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
326.	CR. MISC./8980/2021 342,376,504,506,3 R.BAIL-1	1	SAMARJEET KUMAR SINGH @ SAMARJEET SINGH @ CHHOTU vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	A.G.
327.	CR. MISC./8982/2021 30A R.BAIL-1	1	KAUSHAL KUMAR SINGH vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
328.	CR. MISC./8983/2021 regular bail R.BAIL-1	1	DABLOO SINGH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
329.	CR. MISC./8984/2021 413,414,34 R.BAIL-1	1	VAIDYANATH MAHTO @ VAIDYANATH KUMAR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
330.	CR. MISC./8986/2021 272,273,34 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
331.	CR. MISC./8992/2021 363,365,376(D),37 R.BAIL-1	1	JULLU RAHMAN vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
332.	CR. MISC./8994/2021 304(B),34 R.BAIL-1	1	RABINDRA MANJHI vs THE STATE OF BIHAR	KAPIL DEO SINGH	A.G.
333.	CR. MISC./8996/2021 20,22 R.BAIL-1	1	NIRAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G.

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334.	CR. MISC./8999/2021 regular bail R.BAIL-1	1 NIKHIL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
335.	CR. MISC./9004/2021 Regular bail R.BAIL-1	1 KAPILDEO NIRALA @ KAPIL DEV NIRALA @ KALI SAHNI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
336.	CR. MISC./9017/2021 272,273 R.BAIL-1	1 RAKESH KUMAR @ RAKA vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G.
337.	CR. MISC./9020/2021 401,414,379,411,3 R.BAIL-1	1 MD. AZIMUDDIN @ AZIM vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	A.G.
338.	CR. MISC./9021/2021 25(1-B)A,26,35 R.BAIL-1	1 UPENDAR CHAUDHARY@UPA CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
339.	CR. MISC./9023/2021 304(B) R.BAIL-1	1 GANESH PRASAD vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
340.	CR. MISC./9026/2021 Regular bail R.BAIL-1	1 CHINTU RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
341.	CR. MISC./9033/2021 30(A) R.BAIL-1	1 NIWASH SINGH vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G.
342.	CR. MISC./9035/2021 302,34 R.BAIL-1	1 SHIVA SINGH @ SHIVA JEE PATEL vs THE STATE OF BIHAR	KALI PRASANNA DUBEY TRIBHUWAN NARAYAN	A.G.
343.	CR. MISC./9037/2021 272,273 R.BAIL-1	1 JITENDRA KUMAR @ JITENDRA RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
344.	CR. MISC./9040/2021 399,402 R.BAIL-1	1 NEERAJ KUMAR YADAV @ PALTU YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
345.	CR. MISC./9044/2021 341,323,302,201 R.BAIL-1	1 PRAMOD KUMAR ALIAS PRAMOD RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
346.	CR. MISC./9045/2021 354(C),506 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
347.	CR. MISC./9046/2021 302,34 R.BAIL-1	1 SURAJ SAHNI @ SURAJ SAHANI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
348.	CR. MISC./9050/2021 363,366A,34 R.BAIL-1	1 SIKANDAR MUKHIYA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
349.	CR. MISC./9054/2021 363,366(A),34 R.BAIL-1	1 VISHUN KUMAR @ VISHUN MUKHIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
350.	CR. MISC./9055/2021 439 and 440 R.BAIL-1	1 MD.NASIM AKHTAR @ NASIM AKHTAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
351.	CR. MISC./9064/2021 341,342,323,307,3 R.BAIL-1	1 LALU SINGH ALIAS GHANSHYAM KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	A.G.
352.	CR. MISC./9067/2021 394 R.BAIL-1	1 MD. SADDAM @ MD. SATTAR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
353.	CR. MISC./9068/2021 420,379,467,468,4 R.BAIL-1	2 UDAY KUMAR vs THE STATE OF BIHAR	KAMOD KUMAR VIDYARTHI	A.G.
354.	CR. MISC./9077/2021 457,354(B) R.BAIL-1	1 SHAHJAD ANSARI @ SHAMSHAD vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
355.	CR. MISC./9078/2021 120B R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
356.	CR. MISC./9079/2021 147,148,149,302,1 R.BAIL-1	1 NAVIN RAM @ NAVIN KUMAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G. HARENDRA KUMAR SINGH ASHOK KUMAR
357.	CR. MISC./9082/2021 341,323,324,307,3 R.BAIL-1	1 TETRI DEVI vs THE STATE OF BIHAR	KANCHAN KUMAR SINGH	A.G.
358.	CR. MISC./9083/2021 30-A,30-C R.BAIL-1	1 WAKIL RAY vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G.
359.	CR. MISC./9090/2021 30(a) R.BAIL-1	1 UMESH SHAHNI vs THE STATE OF BIHAR	ANIRUDH MISHRA AMIT KUMAR MISHRA	A.G.
360.	CR. MISC./9094/2021 25(1-b)a,26 R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	ANUP KUMAR PANDEY SANJAY KUMAR SINGH	A.G.
361.	CR. MISC./9095/2021 30(A) R.BAIL-1	1 AMODH PASWAN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.

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362.	CR. MISC./9101/2021 30(A) R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
363.	CR. MISC./9104/2021 379,411,414,34 R.BAIL-1	1 NANDLAL KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
364.	CR. MISC./9108/2021 272,273 R.BAIL-1	1 GOLU KUMAR @ GOLA CHAUDHARY @ GOLU vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
365.	CR. MISC./9110/2021 323,341,354B,307, R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G.
366.	CR. MISC./9113/2021 341,323,324,325,3 R.BAIL-1	1 MD. SABIR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
367.	CR. MISC./9114/2021 399,402,414 R.BAIL-1	1 PRAKASH KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
368.	CR. MISC./9115/2021 279,337,338,304A R.BAIL-1	1 MANOHAR YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
369.	CR. MISC./9117/2021 20,22,25,29 R.BAIL-1	1 MRITYUNJAY KUMAR GIRI @ MRITYUNJAY GIRI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA RAM KUMAR SINGH NATRAJ VERMA	A.G.
370.	CR. MISC./9119/2021 341,323,324,307,5 R.BAIL-1	1 JAI KRISHN BHUSKULIA vs THE STATE OF BIHAR	ARUN	A.G.
371.	CR. MISC./9120/2021 147,148,149,341,3 R.BAIL-1	1 JANARDAN YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. AWADHESH KUMAR PANDEY
372.	CR. MISC./9121/2021 25(1-B)A,26,35 R.BAIL-1	1 SANJAY KUMAR YADAV @ SANJAY YADAV vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G.
373.	CR. MISC./9122/2021 30A R.BAIL-1	1 RAHUL RAJ vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH	A.G.
374.	CR. MISC./9123/2021 489(B),489(C),34 R.BAIL-1	1 NOOR ALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
375.	CR. MISC./9124/2021 272,273,34 R.BAIL-1	1 JITENDRA RAM @ DOMA RAM vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
376.	CR. MISC./9126/2021 414,34 R.BAIL-1	1 PINTU PASWAN vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
377.	CR. MISC./9127/2021 363,364(A) R.BAIL-1	1 CHANDAN KUMAR @ GHANSHAYAM THAKUR @ GHAN SHYAM THAKUR vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	A.G.
378.	CR. MISC./9128/2021 regular bail R.BAIL-1	1 RABEENA KHATOON vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
379.	CR. MISC./9129/2021 regular bail R.BAIL-1	1 RAMA KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
380.	CR. MISC./9130/2021 324,307,394, R.BAIL-1	1 MD. KALAM @ KALAM MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
381.	CR. MISC./9131/2021 Regular bail R.BAIL-1	1 KANHAI MAHTO @ KANHAIYA MAHTO vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
382.	CR. MISC./9132/2021 8(c),20(b)(ii)(B) R.BAIL-1	1 MOTI RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
383.	CR. MISC./9133/2021 272,273,34 R.BAIL-1	1 BALESHWAR RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
384.	CR. MISC./9136/2021 447,341,323,324,3 R.BAIL-1	1 ASHOK YADAV @ BHAGWAN YADAV vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
385.	CR. MISC./9138/2021 394 R.BAIL-1	1 SUBHAM KUMAR SONI @ PHANTHU vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
386.	CR. MISC./9141/2021 302,34 R.BAIL-1	1 PRABHAT KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. ALOK KUMAR JHA
387.	CR. MISC./9142/2021 272,273,34 R.BAIL-1	1 BAIJU KUMAR @ BAIJU SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
388.	CR. MISC./9146/2021 petitioner is not R.BAIL-1	1 KANTU MANDAL @ SRI KANT RAWAT vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G. NARSINGH TANTI

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389.	CR. MISC./9148/2021 304B,201, R.BAIL-1	1	RAM NARESH PASWAN vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ	A.G.
390.	CR. MISC./9149/2021 304B,201,34, R.BAIL-1	1	NAGINA MUKHIYA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
391.	CR. MISC./9150/2021 304B,34 R.BAIL-1	1	NAWAL KISHORE SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH	A.G.
392.	CR. MISC./9151/2021 365,366,376 R.BAIL-1	1	MUKESH THAKUR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
393.	CR. MISC./9153/2021 30A R.BAIL-1	1	GOPAL KUMAR vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA	A.G.
394.	CR. MISC./10895/2021 147,148,149,341,3 R.BAIL-1	1	BABU @ GOVIND SONKAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
395.	CR. MISC./10898/2021 341,323,504,302,3 R.BAIL-1	1	CHAMELI DEVI vs THE STATE OF BIHAR	RANJAN KUMAR SINHA SEEMA NIVA SINHA	A.G.
396.	CR. MISC./10904/2021 30(A),41,52 R.BAIL-1	1	ISHWAR RAVIDAS vs THE STATE OF BIHAR	BINIT KUMAR	A.G.
397.	CR. MISC./10905/2021 147,148,149,341,3 R.BAIL-1	1	BINOD YADAV vs THE STATE OF BIHAR	VIKALP NAVIN KUMAR SINHA	A.G.
398.	CR. MISC./10910/2021 30A R.BAIL-1	1	MADAN CHOUDHARY @ AMARESH CHOUDHARY vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G.
399.	CR. MISC./10919/2021 30(A) R.BAIL-1	1	ASHOK RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
400.	CR. MISC./10925/2021 147,148,149,341,3 R.BAIL-1	1	RAJU YADAV @ RAJU KUMAR vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G.
401.	CR. MISC./10926/2021 302,201,34, R.BAIL-1	1	BITTU YADAV @ GYANDEEP KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
402.	CR. MISC./10928/2021 376 R.BAIL-1	1	ANIL KUMAR @ ANIL BHAGAT @ BHIKHARI BHAGAT vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
403.	CR. MISC./10937/2021 304(B),201,34 R.BAIL-1	1	RAVIN SAHNI @ RAVINDRA SAHNI vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH	A.G. BIJAY BHUSHAN PRASAD
404.	CR. MISC./10941/2021 30(A),32 R.BAIL-1	1	SHASHI ANAND RAJ vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
405.	CR. MISC./10944/2021 30(A),38,41 R.BAIL-1	1	SHAHIL KUMAR @ SHAHAIL KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
406.	CR. MISC./10952/2021 272,273,34 R.BAIL-1	1	SANJAY PATEL @ SANJAY KUMAR vs THE STATE OF BIHAR	BELA SINGH	A.G.
407.	CR. MISC./10958/2021 489(A),489(B),489 R.BAIL-1	1	MANU SAH @ MANNU SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
408.	CR. MISC./10959/2021 120(B) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
409.	CR. MISC./10965/2021 302 R.BAIL-1	1	KAUSHAL SHARMA vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	RAM ANURAG SINGH
410.	CR. MISC./10971/2021 379 R.BAIL-1	1	RITIK KUMAR @ AYUSH KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	ANAND KISHORE CHOUDHARY
411.	CR. MISC./10974/2021 272,273 R.BAIL-1	1	RAJENDRA RAJAK @ RAJENDRA RAJAT vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	ANITA KUMARI SINGH
412.	CR. MISC./10977/2021 20(B)(II)(C),29 R.BAIL-1	1	GOVIND GHOSH @ GOVINDO GHOSH vs THE STATE OF BIHAR	USHA KUMARI SINGH SHAMBHU KUMAR	A.G.
413.	CR. MISC./10979/2021 392 R.BAIL-1	1	ANSHU KUMAR vs THE STATE OF BIHAR	SURAJ NARAIN YADAV TARAKANT RISHI SURAJ KUMAR SUMAN ANKIT ANAND	RINA SINHA
414.	CR. MISC./10993/2021 364A,34 R.BAIL-1	1	MANGRI DEVI @ DHOTANIYA DEVI @ DHOTINIYA DEVI vs THE STATE OF BIHAR	MD. IRSHAD	SHANTANU KUMAR
415.	CR. MISC./10995/2021 272,273 R.BAIL-1	1	LALAN KUMAR vs THE STATE OF BIHAR	VIVEK KUMAR	ANITA KUMARI SINGH

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416.	CR. MISC./10997/2021 414 R.BAIL-1	1	BABLU PASWAN @ BABLU HAZRA vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	UMANATH MISHRA
417.	CR. MISC./11015/2021 392 R.BAIL-1	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA SATISH KUMAR SINHA	A.G.
418.	CR. MISC./11016/2021 302,201 R.BAIL-1	1	MD. MOHID @ GUJRA vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
419.	CR. MISC./11017/2021 147,148,149,341,3 R.BAIL-1	1	SAVITA DEVI vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.
420.	CR. MISC./11020/2021 30-A,35,36,41 R.BAIL-1	1	RAJU KUMAR MAHTO vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	BINOD KUMAR
421.	CR. MISC./11022/2021 341,323,324,307,3 R.BAIL-1	1	NRIPENDRA KUMAR @ NUPENDRA KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	AKHILESHWAR DAYAL
422.	CR. MISC./11023/2021 302,120B, R.BAIL-1	1	MD. IMRAN @ PAPPU vs THE STATE OF BIHAR	RAJ DULAR SAH	DR. AJEET KUMAR
423.	CR. MISC./11027/2021 30A,32 R.BAIL-1	1	SATYAM SHIVAM SUNDARAM vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
424.	CR. MISC./11029/2021 147,148,149,341,3 R.BAIL-1	1	RAJA RAM YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
425.	CR. MISC./11030/2021 304(B),201,34 R.BAIL-1	1	RUCHI DEVI @ RUKHI DEVI vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDY	AJIT KUMAR
426.	CR. MISC./11031/2021 147,148,149,341,3 R.BAIL-1	1	SHAHID @ SHAHID ALAM vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
427.	CR. MISC./11032/2021 399,402 R.BAIL-1	1	AJAY SHUKLA vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	AKHILESHWAR DAYAL
428.	CR. MISC./11037/2021 394 R.BAIL-1	1	JITENDRA SAHANI vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
429.	CR. MISC./11039/2021 395 R.BAIL-1	1	KAMEHWAR RAI @ ZILA RAI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
430.	CR. MISC./11041/2021 302,34 R.BAIL-1	1	RANJEET YADAV vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	AJAY KUMAR NO. 2
431.	CR. MISC./11044/2021 bal rejected R.BAIL-1	1	SUSHIL KUMAR @ SUSHIL YADAV vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
432.	CR. MISC./11053/2021 376,511 R.BAIL-1	1	FIROZ ANSARI @ SONU vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G.
433.	CR. MISC./11054/2021 302,34 R.BAIL-1	1	VIKKI KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNARISHI	A.G. SHEO KUMAR PRASAD PRAMOD KUMAR YADAV MD.ARSHAD HUSSAIN
434.	CR. MISC./11065/2021 30A R.BAIL-1	1	RAJENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
435.	CR. MISC./11069/2021 380 R.BAIL-1	1	RAVISH KUMAR @ PHUCHIYA vs THE STATE OF BIHAR	BIPIN BIHARI PRASAD KUMAR LALITESHWAR PD SINGH	ARBIND KUMAR PANDEY APP
436.	CR. MISC./11073/2021 414 R.BAIL-1	1	SHAMBHU YADAV vs THE STATE OF BIHAR	DHRAMVEER	A.G.
437.	CR. MISC./11085/2021 341,323,376,504,5 R.BAIL-1	1	RAGHUNATH SAH @ RAGHUNANDAN SAH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. DEVENDRA KUMAR
438.	CR. MISC./11097/2021 27 R.BAIL-1	1	VIJAY KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
439.	CR. MISC./11098/2021 302,34 R.BAIL-1	1	CHHOTU SINGH @ ANKIT KUMAR SINGH@ ANKIT SINGH vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	A.G.
440.	CR. MISC./11104/2021 30(a),36,41 R.BAIL-1	1	BAIJNATH KUMAR @ BAIDYANATH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR RAMA SHANKAR YADAV PANKAJ KUMAR	A.G.
441.	CR. MISC./11109/2021 307,302,504,34 R.BAIL-1	1	ADITYA SINGH @ TUNNA SINGH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
442.	CR. MISC./11112/2021 498A,34 R.BAIL-1	1	VISHAL RANJAN vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G. RAKESH RANJAN
443.	CR. MISC./11115/2021 379 R.BAIL-1	1	TINKU KUMAR MAHTO vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.

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444.	CR. MISC./11117/2021 392 R.BAIL-1	1 NAZIRUDDIN @ NAZIR vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
445.	CR. MISC./11118/2021 413,467,468,34 R.BAIL-1	1 AWDHESH KUMAR @ AWADESH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
446.	CR. MISC./11119/2021 114,147,148,149,3 R.BAIL-1	1 DHIRAJ RAI vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G. KAMESHWAR SINGH
447.	CR. MISC./11120/2021 395,397 R.BAIL-1	1 JAI KUMAR vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.
448.	CR. MISC./11121/2021 272,273 R.BAIL-1	1 SUDDU KUMAR @SUDDU SAHNI vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
449.	CR. MISC./11123/2021 30A R.BAIL-1	1 VIKRAM KUMAR vs THE STATE OF BIHAR	PANKAJ MAIJORWAR NAGADEO CHOUBEY	A.G.
450.	CR. MISC./11124/2021 147,148,149,452,3 R.BAIL-1	1 AJIT YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
451.	CR. MISC./11125/2021 147,148,149,341,3 R.BAIL-1	1 JEEVAN KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR KUMARI ANUPAM	A.G.
452.	CR. MISC./11126/2021 392,412, R.BAIL-1	1 DEEPAK KUMAR SAHNI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
453.	CR. MISC./11128/2021 307,34 R.BAIL-1	1 AJAY KUMAR @ PUNIT vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
454.	CR. MISC./11135/2021 25(1-B)A,26 R.BAIL-1	1 ASHUTOSH KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
455.	CR. MISC./11140/2021 399,402,411,414 R.BAIL-1	1 MD. SADDAM @ SADDAM HUSSAIN vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
456.	CR. MISC./11142/2021 370,374, R.BAIL-1	1 IZHAR vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
457.	CR. MISC./11144/2021 302,34,120(B) R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
458.	CR. MISC./11145/2021 147,148,149,323,3 R.BAIL-1	1 KAILASH YADAV vs THE STATE OF BIHAR	DRONACHARYA ARGHESH KUMAR	GULNAR BEGUM
459.	CR. MISC./11154/2021 regular bail appl R.BAIL-1	1 PREM LAL SAHNI @ NANDAN SAHNI vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
460.	CR. MISC./11155/2021 147,148,149,341,3 R.BAIL-1	1 SURENDRA PRASAD vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. MRIGENDRA KUMAR RAMASHISH
461.	CR. MISC./11157/2021 364,365 R.BAIL-1	1 DAROGA LOHAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
462.	CR. MISC./11169/2021 414 R.BAIL-1	1 ABHIMANYU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
463.	CR. MISC./11171/2021 414,34 R.BAIL-1	1 RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI KUMAR SAMARJEET SINGH	BRAJ KISHORE PD.(APP)
464.	CR. MISC./11178/2021 30A R.BAIL-1	1 TULSI KUMAR BHAGAT vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
465.	CR. MISC./11186/2021 302,34 R.BAIL-1	1 FEKAN LAL vs THE STATE OF BIHAR	LALLU PRASAD	AJAY KUMAR NO. 2
466.	CR. MISC./11188/2021 304B,120B,201 R.BAIL-1	1 BUCHCHI SAH @ SURESH SAH vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	BINOD KUMAR
467.	CR. MISC./11194/2021 323,341,379,147,1 R.BAIL-1	1 MADAN KUMAR ARYA vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY	SHAHEEN BEGUM
468.	CR. MISC./11197/2021 30A R.BAIL-1	1 RAJA MALLICK vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
469.	CR. MISC./11209/2021 147,148,149,447,3 R.BAIL-1	1 VIJAY YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	DAMODAR PRASAD TIWARY
470.	CR. MISC./11214/2021 30A,41(1) R.BAIL-1	1 SAUKIN KHAN vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH	A.G.
471.	CR. MISC./11230/2021 REGULAR BAIL R.BAIL-1	1 JASHVIR SINGH @ JASBIR SINGH vs THE STATE OF BIHAR	ANSUL	A.G.

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472.	CR. MISC./11236/2021 30(A),30(G),41 R.BAIL-1	1	RAM KUMAR YADAV @ RAMU @ RAM KUMAR RAI vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
473.	CR. MISC./11245/2021 regular bail R.BAIL-1	1	RAJU SINGH vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
474.	CR. MISC./11259/2021 30(a),32(1),32(3) R.BAIL-1	1	RAJIV KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G.
475.	CR. MISC./11260/2021 392,411 R.BAIL-1	1	ZEESHAN ALI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
476.	CR. MISC./11265/2021 414 R.BAIL-1	1	OM KUMAR YADAV @ OM YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI ANAND KUMAR OJHA	A.G.
477.	CR. MISC./11267/2021 147,148,149,341,3 R.BAIL-1	1	LALIT JHA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. PARMESHWAR MEHTA
478.	CR. MISC./11278/2021 302,34 R.BAIL-1	1	RAJESH CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR	A.G. SHIV PRASAD GUPTA
479.	CR. MISC./11289/2021 392 R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	OM PRAKASH PRASAD RAJNSH KUMAR SINGH RUPESH KUMAR	AKHILESHWAR DAYAL
480.	CR. MISC./11297/2021 147,148,149,341,3 R.BAIL-1	1	MUNGA LAL MAHTO vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
481.	CR. MISC./11298/2021 8(iii),20(b)(ii) R.BAIL-1	1	BHOLA RAY @ BHOLA RAI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	MADHURA NAND JHA
482.	CR. MISC./11301/2021 302,384,34 R.BAIL-1	1	MD. IMTIYAZ @ BICCHI vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
483.	CR. MISC./11307/2021 302 R.BAIL-1	1	LAKHINDAR SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. ANIL KUMAR RAMESH KUMAR SINGH
484.	CR. MISC./11316/2021 302,34 R.BAIL-1	1	ABDUL RAHIM NADAF vs THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	A.G. ARUN KUMAR BHAGAT MAJID MAHBOOB KHAN
485.	CR. MISC./11322/2021 30A R.BAIL-1	1	ASHOK YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
486.	CR. MISC./11325/2021 467,468,419,420 R.BAIL-1	1	NIPESH KUMAR KESARI @ BIPESH KUMAR KESARI @ SUBODH SINGH vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G.
487.	CR. MISC./11330/2021 376,34 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	GYANENDRA KUMAR SHUKLA M. SHAMIM HASMI	SHANTANU KUMAR
488.	CR. MISC./11333/2021 366,366(A),34 R.BAIL-1	1	MITHUN MANDAL @ MITHU KUMAR @ MITHEY vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G.
489.	CR. MISC./11335/2021 395 R.BAIL-1	1	BADAL KUMAR SINGH @ AKASH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
490.	CR. MISC./11363/2021 304(B),34 R.BAIL-1	1	CHANDAN SINGH @ ATUL SINGH vs THE STATE OF BIHAR	ANSUL ANUJ KUMAR	A.G.
491.	CR. MISC./11367/2021 364,506,34 R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. MANOJ KUMAR JHA
492.	CR. MISC./11372/2021 Regular bail R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANS RAJ	A.G.
493.	CR. MISC./11378/2021 304(B),34 R.BAIL-1	1	SUNITA DEVI vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G.
494.	CR. MISC./13050/2021 R bail R.BAIL-1	1	SHIBULAL vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
495.	CR. MISC./13052/2021 272,273, R.BAIL-1	1	RAMESH RAI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
496.	CR. MISC./13053/2021 25(1-B)A,25(1-AA) R.BAIL-1	1	AWADHESH SINGH vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
497.	CR. MISC./13055/2021 regular bail R.BAIL-1	1	SATYA NARAYAN SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
498.	CR. MISC./13056/2021 147,148,149,323,3 R.BAIL-1	1	PUNIL YADAV @ SUNIL YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
499.	CR. MISC./13057/2021 386,387, R.BAIL-1	1	PAPPU SHARMA vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.

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500.	CR. MISC./13058/2021 399,402,408,414,4 R.BAIL-1	1 GAUTAM TIWARI vs THE STATE OF BIHAR	PRASHANT KUMAR DINESHWAR PANDEY	A.G.
501.	CR. MISC./13059/2021 147,148,149,341,3 R.BAIL-1	1 KALYANI DEVI vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G.
502.	CR. MISC./13061/2021 302,34 R.BAIL-1	1 RAVI KUMAR YADAV @ RAVI YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV	A.G.
503.	CR. MISC./13063/2021 272,273 R.BAIL-1	1 SANJAY KUMAR BHARTI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR MIRITYUNJAY KUMAR	A.G.
504.	CR. MISC./13064/2021 147,148,149,341,3 R.BAIL-1	1 VICKY SINGH @ SATYAM KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
505.	CR. MISC./13066/2021 395 R.BAIL-1	1 AMARJEET CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
506.	CR. MISC./13070/2021 326,307,34 R.BAIL-1	1 MD. TINKA @ EHSAN vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
507.	CR. MISC./13078/2021 30A R.BAIL-1	1 BIRENDRA CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
508.	CR. MISC./13080/2021 414.420.467.468 R.BAIL-1	1 BIRU MAHTO @ VIRU MAHTO vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G.
509.	CR. MISC./13081/2021 30A,D R.BAIL-1	1 SHARVAN DAS vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
510.	CR. MISC./13082/2021 392,395 R.BAIL-1	1 MUSTAKIM ANSARI vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
511.	CR. MISC./13084/2021 420,379,34 R.BAIL-1	1 ROSHAN YADAV @ GAURAB KUMAR @ RAJIV YADAV @ ROHANA vs THE STATE OF BIHAR	DHARMESH KUMAR	A.G.
512.	CR. MISC./13085/2021 366-A R.BAIL-1	1 CHHOTU KUMAR @ CHHOTU KUMAR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEH KUMAR SINGH	A.G.
513.	CR. MISC./13087/2021 420,409,120B,34 R.BAIL-1	1 RAKESH KUMAR SINHA @ RAKESH KUMAR vs THE STATE OF BIHAR	RAVI KANT KUMAR	A.G.
514.	CR. MISC./13088/2021 366A,506,34 R.BAIL-1	1 SHAFIQUE @ SAFIQUE @ MD SAFIQUE vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
515.	CR. MISC./13090/2021 25,1-B,A,26 R.BAIL-1	1 RAM DAS YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY SAMIR KUMAR SAURAV SINGH	A.G.
516.	CR. MISC./13092/2021 302,201,34 R.BAIL-1	1 SUNIL RAI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
517.	CR. MISC./13095/2021 30A,32(2),41(1) R.BAIL-1	1 RAKESH SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOOP	A.G.
518.	CR. MISC./13096/2021 376,354B,34, R.BAIL-1	1 PAPPU TUDDU vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G.
519.	CR. MISC./13098/2021 366(A) R.BAIL-1	1 SHAMSHAD ALAM vs THE STATE OF BIHAR	MADHUSUDAN RAI	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
520.	CR. MISC./13099/2021 bail R.BAIL-1	1 MUSHO CHAUDHARY @ AJAY CHAUDHARY vs THE STATE OF BIHAR	ANKIT KUMAR	A.G.
521.	CR. MISC./13100/2021 401,413,414,420,4 R.BAIL-1	1 VIVEK KUMAR @ GANDHI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
522.	CR. MISC./13101/2021 regular bail R.BAIL-1	1 PANKAJ KUMAR @ PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	DIGVIJAY NARAYAN SINGH	A.G.
523.	CR. MISC./13103/2021 399,402,120B,115 R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
524.	CR. MISC./13104/2021 147,148,341,323,3 R.BAIL-1	1 NARAYAN YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G. PRAMOD KUMAR ANIL KUMAR



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525.	CR. MISC./13106/2021 272,273,420, R.BAIL-1	1 SARAL BHAGAT vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
526.	CR. MISC./13108/2021 324,326,380,307,3 R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	PRANAV KUMAR	A.G. RAHUL KUMAR SINGH
527.	CR. MISC./13109/2021 363,366(A),34 R.BAIL-1	1 MUSTUFA ANSARI @ MUSTAFA ANSARI vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
528.	CR. MISC./13113/2021 302,34 R.BAIL-1	1 MD EJAJ vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
529.	CR. MISC./13115/2021 30(A),37(B)(C) R.BAIL-1	1 RAMRATI DEVI vs THE STATE OF BIHAR	DHIRENDRA SINGH	A.G.
530.	CR. MISC./13116/2021 Regular bail R.BAIL-1	1 JAI SHANKAR BHAGAT vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
531.	CR. MISC./13119/2021 346,369,370,370A, R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
532.	CR. MISC./13125/2021 272,273,341,342,3 R.BAIL-1	1 PRAMOD MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
533.	CR. MISC./13126/2021 272,273, R.BAIL-1	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	MASOOM ALAM VIJAY KUMAR MISHRA	A.G.
534.	CR. MISC./13127/2021 414 R.BAIL-1	1 SUJEET KUMAR RAM vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
535.	CR. MISC./13128/2021 302,120B,34 R.BAIL-1	1 RAM CHANDRA MANDAL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KUMARI KIRAN	A.G. SUMAN KUMAR MISHRA
536.	CR. MISC./13131/2021 Regular bail R.BAIL-1	1 AASHISH KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
537.	CR. MISC./13133/2021 30A R.BAIL-1	1 KUMAR VIJAY vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G.
538.	CR. MISC./13138/2021 304B,34 R.BAIL-1	1 BHAJAN PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. BINOD KUMAR SINHA ASHOK KUMAR
539.	CR. MISC./13139/2021 302,120B,34 R.BAIL-1	1 KUNAL SINGH vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
540.	CR. MISC./13141/2021 147,149,341,323,3 R.BAIL-1	1 RABINDRA THAKUR @ RAVINDRA THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G.
541.	CR. MISC./13142/2021 302,34 R.BAIL-1	1 RANJEET SAO vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.
542.	CR. MISC./13143/2021 304B,34 R.BAIL-1	1 CHINIYA DEVI @ DEVANTI DEVI @ DHANBANTI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
543.	CR. MISC./13144/2021 8,20(B)(ii)(c),22 R.BAIL-1	1 SUNIL KUMAR GUPTA @ SUNIL SAH @ BABLU SAH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
544.	CR. MISC./13145/2021 147,148,149,341,3 R.BAIL-1	1 BARISTAR RAI vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G. ANIL KUMAR
545.	CR. MISC./13146/2021 30,32,37B,C R.BAIL-1	1 DHARMENDRA @ DHARMENDRA PASWAN @ DHARO PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
546.	CR. MISC./13148/2021 147,148,149,504,5 R.BAIL-1	1 MD. RAJA @ MD. AHMAD RAJA vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
547.	CR. MISC./13149/2021 147,148,149,341,3 R.BAIL-1	1 RAMAWATAR BHAGAT vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
548.	CR. MISC./13150/2021 30A R.BAIL-1	1 TINKU KORA @ TINKU KODA vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
549.	CR. MISC./13151/2021 341,323,500,353,5 R.BAIL-1	1 SYED AFIF ALAM @ AFIF ALAM vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G.
550.	CR. MISC./13152/2021 304,34 R.BAIL-1	1 KAJAL KUMARI @ KAJAL DEVI @ SANJANA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPANA KUSUM	A.G.
551.	CR. MISC./13153/2021 272,273 R.BAIL-1	1 DABLU SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
552.	CR. MISC./13155/2021 376,34 R.BAIL-1	1 RAJAN KUMAR vs THE STATE OF BIHAR	KEDAR JHA	A.G. ABHISHEK RAJ SMITI BHARTI
553.	CR. MISC./13157/2021 392 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.

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554.	CR. MISC./13159/2021 304B,201,34 R.BAIL-1	1	MAKHIYA DEVI vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
555.	CR. MISC./13160/2021 302,34 R.BAIL-1	1	ACHAL KUMAR @ CHOTU vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH JAI PRAKASH SINGH	A.G.
556.	CR. MISC./13161/2021 363,366A,120B,34 R.BAIL-1	1	SADDAM DHOBI vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
557.	CR. MISC./13162/2021 30A,32(ii),34(ii) R.BAIL-1	1	NIRANJAN KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
558.	CR. MISC./13163/2021 272,273 R.BAIL-1	1	SUNIL SAHANI vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
559.	CR. MISC./13165/2021 394 R.BAIL-1	1	KALLU KHAN @ FIROJ KHAN vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
560.	CR. MISC./13166/2021 304B,34 R.BAIL-1	1	PURUSHOTTAM SAH @ PURUSHOTTAM KUMAR vs THE STATE OF BIHAR	BRAJESH TIWARY ASHOK KUMAR SINGH	A.G.
561.	CR. MISC./13168/2021 30A R.BAIL-1	1	CHANCHAL SAHA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
562.	CR. MISC./13171/2021 364(A),120(B),34 R.BAIL-1	1	MUNILAL RAI @ MUNILAL RAY vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	A.G.
563.	CR. MISC./13173/2021 363,366(A),34 R.BAIL-1	1	RAGHWENDRA SHARMA vs THE STATE OF BIHAR	ABHAY KUMAR ROY BINOD KUMAR SINGH	A.G.
564.	CR. MISC./13174/2021 341,323,302,504,3 R.BAIL-1	1	AKHILESH CHAUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
565.	CR. MISC./13176/2021 Anticipatory bail R.BAIL-1	1	PRABHAT RANJAN vs THE STATE OF BIHAR	ANANG MOHAN SINHA	A.G.
566.	CR. MISC./13180/2021 414,413,34 R.BAIL-1	1	NAZIR HUSSAIN @ NAZIR vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	A.G.
567.	CR. MISC./13182/2021 379,356 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
568.	CR. MISC./13183/2021 304(B),34 R.BAIL-1	1	RAJ KUMAR MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
569.	CR. MISC./13184/2021 341,323,504,302,1 R.BAIL-1	1	NAWAL MUSAHAR vs THE STATE OF BIHAR	DHIRENDRA SINGH HARI MOHAN TRIPATHI	A.G.
570.	CR. MISC./13185/2021 412,414 R.BAIL-1	1	AMARJEET SAHNI @ ANARJEET SAHNI vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH PRAVIN KUMAR	A.G.
571.	CR. MISC./13191/2021 302,201,34 R.BAIL-1	1	PINTU PASWAN vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G. NAVIN KUMAR SINGH
572.	CR. MISC./13199/2021 272,273 R.BAIL-1	1	JAGDEO MUKHIYA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
573.	CR. MISC./13201/2021 394 R.BAIL-1	1	KESHAV MISHRA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
574.	CR. MISC./13203/2021 363,365,376D R.BAIL-1	1	VISHAL PATEL @ VISHAL KUMAR PATEL vs THE STATE OF BIHAR	DR. CHANDRA SHEKHAR AZAD SADASHIV TIWARI	A.G.
575.	CR. MISC./13208/2021 302,201,34 R.BAIL-1	1	RAM SEWAK RAI @ RAM SEVAK RAI @ RAM SEVAK RAY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
576.	CR. MISC./13209/2021 399,402 R.BAIL-1	1	SITA RAM KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
577.	CR. MISC./13211/2021 366A R.BAIL-1	1	RINKU DEVI vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
578.	CR. MISC./13212/2021 302,34 R.BAIL-1	1	NAGENDRA RAI @ NAGENDRA KUMAR RAI vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
579.	CR. MISC./13216/2021 302,34 R.BAIL-1	1	GOPAL SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA SATISH KUMAR JHA	A.G.
580.	CR. MISC./13221/2021 414 R.BAIL-1	1	SANJAY SAHANI @ SNAJAY KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.

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581.	CR. MISC./13222/2021 30(A) R.BAIL-1	1 YUVRAJ SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ KUMARI ANUPAM	A.G.
582.	CR. MISC./13223/2021 8,20, R.BAIL-1	1 DINESH MAHTO vs THE UNION OF INDIA THROUGH NCB (NARCOTIC CONTROL BUREAU)	VIJAY KUMAR SINHA SANTOSH KUMAR	K.N.SINGH (A.D.S.G)
583.	CR. MISC./13226/2021 304(B),34 R.BAIL-1	1 JITENDRA YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
584.	CR. MISC./13227/2021 30(a),56(d) R.BAIL-1	1 SUJIT KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
585.	CR. MISC./13229/2021 regular bail R.BAIL-1	1 GUDDU YADAV @ SANJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
586.	CR. MISC./13230/2021 20,22 R.BAIL-1	1 AKLU SAHNI vs THE STATE OF BIHAR	NAVIN KUMAR	A.G.
587.	CR. MISC./13231/2021 302,34 R.BAIL-1	1 AMARJEET KUMAR @ AMARJEET SINGH @ AMARJEET KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAVINDRA KUMAR RAMANUJ
588.	CR. MISC./13232/2021 147,148,149,341,3 R.BAIL-1	1 MANOJ YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. AMARNATH JHA
589.	CR. MISC./13233/2021 414, R.BAIL-1	1 SUDHIR MAHTO vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
590.	CR. MISC./13234/2021 414 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	BABITA KUMARI VAISHNAVI SINGH	A.G.
591.	CR. MISC./13235/2021 272,273 R.BAIL-1	1 NITISH MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
592.	CR. MISC./13240/2021 302,328,341,323,5 R.BAIL-1	1 YASHODA DEVI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
593.	CR. MISC./13241/2021 356,379,392,414 R.BAIL-1	1 KAMRE ALAM @ CHAND vs THE STATE OF BIHAR	DINESH JHA	A.G.
594.	CR. MISC./14699/2021 302 R.BAIL-1	1 SANTOSH SAH vs THE STATE OF BIHAR	SYED FIROZ RAZA	A.G.
595.	CR. MISC./14700/2021 302,149,120(B),34 R.BAIL-1	1 NANDAN SINGH @ NANDAN KUMAR SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
596.	CR. MISC./14701/2021 Regular bail R.BAIL-1	1 MADHUSUDAN SINGH @ MALLU SINGH vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
597.	CR. MISC./14702/2021 30A R.BAIL-1	1 MD.RAHIL ANSARI vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
598.	CR. MISC./14705/2021 20B-II-C,21-C,22- R.BAIL-1	1 SONU SINGH @ SONU KUMAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
599.	CR. MISC./14708/2021 30A R.BAIL-1	1 CHANDRAHAS KUMAR @ FANTUS vs THE STATE OF BIHAR	SHANKAR KUMAR RAJEEV KUMAR SINHA RAVI BHUSHAN	A.G.
600.	CR. MISC./14709/2021 420,467,468,471 R.BAIL-1	1 SUNIL KUMAR @ SUNIL KUMAR SINGH vs THE STATE OF BIHAR	AMRIT ABHIJAT	A.G.
601.	CR. MISC./14713/2021 304B,306,34 R.BAIL-1	1 SADDAM @ MD. FAIYAZ vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ RAVI SHANKAR SINGH	A.G.
602.	CR. MISC./14716/2021 363,366A,34 R.BAIL-1	1 JENISH BHAGAT @ JENISH RAJ vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	A.G.
603.	CR. MISC./14717/2021 147,148,149,341,3 R.BAIL-1	1 JAGARNATH RAM vs THE STATE OF BIHAR	JITENDRA KUMAR	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
604.	CR. MISC./14719/2021 25(1-B)A, R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
605.	CR. MISC./14720/2021 30A,38 R.BAIL-1	1 SHRI NIWAS YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
606.	CR. MISC./14721/2021 366A R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. MANOJ KUMAR SINGH SHIVGANGA KUMAR GUPTA

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607.	CR. MISC./14722/2021 395 R.BAIL-1	1 SONU YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
608.	CR. MISC./14726/2021 30A R.BAIL-1	1 RAVINDRA SINGH vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G.
609.	CR. MISC./14733/2021 Regular bail R.BAIL-1	1 RAM BILAS YADAV vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G. SANJEEV KUMAR SHRIVASTAVA
610.	CR. MISC./14734/2021 30(a),41 R.BAIL-1	1 SHAHIL KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
611.	CR. MISC./14739/2021 304(B),34 R.BAIL-1	1 MD. KALAM ANSARI vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
612.	CR. MISC./14743/2021 489B,489C,34 R.BAIL-1	1 MAHENDRA YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
613.	CR. MISC./14744/2021 379 R.BAIL-1	1 ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
614.	CR. MISC./14746/2021 302,34 R.BAIL-1	1 RAJESH KUMAR CHOUDHARY @ RAJESH KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
615.	CR. MISC./14749/2021 30A R.BAIL-1	1 SITARAM YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
616.	CR. MISC./14753/2021 414,34, R.BAIL-1	1 SANJIT SAHNI @ AJIT SAHNI vs THE STATE OF BIHAR	SANDEEP JHA	A.G.
617.	CR. MISC./14763/2021 307,302,34 R.BAIL-1	1 NASRULLAH KHAN @ MD. NASRULLAH KHAN @ MD. NASRULLAH KHAN @ MD. NASRULLAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
618.	CR. MISC./14766/2021 147,304(B) R.BAIL-1	1 RAMESH SINGH @ RAMESH KUMAR SINGH vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
619.	CR. MISC./14768/2021 420,406,382,34 R.BAIL-1	1 ADALAT SINGH vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G.
620.	CR. MISC./14769/2021 272,273 R.BAIL-1	1 SUNITA DEVI vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G.
621.	CR. MISC./14774/2021 392,395,412 R.BAIL-1	1 RAVI SAH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
622.	CR. MISC./14775/2021 399,402,120(B),11 R.BAIL-1	1 SANTOSH KUMAR MANDAL vs THE STATE OF BIHAR	AMIT ANAND ASHOK KUMAR SINGH	A.G.
623.	CR. MISC./14776/2021 272,273,34 R.BAIL-1	1 INDAL MUKHIYA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
624.	CR. MISC./14777/2021 376,448,323 R.BAIL-1	1 FIROZ ANSARI vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
625.	CR. MISC./14778/2021 147,148,149,307,3 R.BAIL-1	1 ABDUL BARIK @ ABDUL BARIQUE vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G. APRAJITA
626.	CR. MISC./14781/2021 20(ii),22,25 R.BAIL-1	1 KRISHNA KUMAR @ KRISHNAJI vs THE STATE OF BIHAR	PRAVIN KUMAR MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	A.G.
627.	CR. MISC./14783/2021 30(a) R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
628.	CR. MISC./14793/2021 379 R.BAIL-1	1 FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
629.	CR. MISC./14794/2021 Name transpired o R.BAIL-1	1 BIRENDRA RAI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
630.	CR. MISC./14795/2021 302 R.BAIL-1	1 SURAJ KUMAR @ BHURA YADAV vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIKRAMADIT BRAJESH KUMAR	A.G.
631.	CR. MISC./14796/2021 452,376,511,354B, R.BAIL-1	1 KAPLESH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
632.	CR. MISC./14798/2021 302,120(B),34 R.BAIL-1	1 SURAJ SAW @ SURAJ SAO @ SURAJ KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. SHYAMAL PRAKASH RAJEEV RANJAN KUMAR
633.	CR. MISC./14800/2021 341,323,354B,C,49 R.BAIL-1	1 RAKESH KUMAR GAUTAM vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G. PARMOD KUMAR

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634.	CR. MISC./14801/2021 364(A) R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G. SYED MASLEH UDDIN ASHRAF
635.	CR. MISC./14803/2021 302,34 R.BAIL-1	1 CHANDRAMA BHAGAT vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
636.	CR. MISC./14804/2021 13(I)(A)(B) R.BAIL-1	1 VIJAY SAHANI @ RAJA SAHANI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
637.	CR. MISC./14806/2021 25(1-B)A,26,35, R.BAIL-1	1 RAJU PASWAN vs THE STATE O BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
638.	CR. MISC./14807/2021 30A,35,36,41 R.BAIL-1	1 ABHINIT KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
639.	CR. MISC./14808/2021 304B,201,34 R.BAIL-1	1 ROHIT CHAUDHARY @ ROHIT KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
640.	CR. MISC./14809/2021 147,148,149,341,3 R.BAIL-1	1 BHOGEN德拉 RAM vs THE STATE OF BIHAR	AWADHESH KUMAR ABHA SINGH	A.G.
641.	CR. MISC./14810/2021 272,273 R.BAIL-1	1 BHOLA PASWAN vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G.
642.	CR. MISC./14813/2021 394 R.BAIL-1	1 GUDDU PASWAN vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
643.	CR. MISC./14814/2021 341,323,324,379,3 R.BAIL-1	1 SITARAM RAI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
644.	CR. MISC./14815/2021 R.bail R.BAIL-1	1 VIKASH RANJAN @ CHHOTU SINGH @ BIKASH RANJAN vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
645.	CR. MISC./14817/2021 272,273, R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
646.	CR. MISC./14820/2021 414 R.BAIL-1	1 SUNIL MUKHIYA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G.
647.	CR. MISC./14821/2021 341,323,324,326,3 R.BAIL-1	1 MAHAMUD ANSARI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. SURESH PRASAD BHAKTA RAMESHUR THAKUR
648.	CR. MISC./14824/2021 304(B),34 R.BAIL-1	1 MD. SAMSER @ SHAMSHER ALAM vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
649.	CR. MISC./14826/2021 302,307,147,148,1 R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	SATYENDRA RAI PANKAJ KUMAR	A.G.
650.	CR. MISC./14828/2021 341,323,504,506,3 R.BAIL-1	1 SANJIT KUMAR @ SANJEET KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
651.	CR. MISC./14830/2021 394 R.BAIL-1	1 PRAFULL KUMAR vs THE STATE OF BIHAR	RANVIJAY SINGH	A.G.
652.	CR. MISC./14832/2021 302,120B,34 R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	SURYADEO PRASAD SINGH HARENDRA KUMAR	A.G.
653.	CR. MISC./14836/2021 370,372,373,376,3 R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
654.	CR. MISC./14840/2021 304(B),201,120(B) R.BAIL-1	1 BARKI DEVI @ MUNNI DEVI vs THE STATE OF BIHAR	JYOTI RANJAN JHA	A.G.
655.	CR. MISC./14843/2021 392 R.BAIL-1	1 ANAND KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
656.	CR. MISC./14845/2021 20,22,23,24, R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
657.	CR. MISC./14847/2021 304(B) R.BAIL-1	1 SHRAWAN KUMAR @ SHRAWAN KUMAR SHARMA vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA	A.G.
658.	CR. MISC./14849/2021 30(a) R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
659.	CR. MISC./14850/2021 regular bail R.BAIL-1	1 BIBHASH KUMAR MANDAL vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
660.	CR. MISC./14854/2021 30(a)(c) R.BAIL-1	1 CHITRANJAN BHAGAT vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
661.	CR. MISC./14858/2021 Regular bail R.BAIL-1	1 GASMUDDIN MIYAN @ GAISMUDDIN MIAN vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.

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662.	CR. MISC./14862/2021 302,34 R.BAIL-1	1 SHANKAR CHOUDHARY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
663.	CR. MISC./14863/2021 307,353,412,414,3 R.BAIL-1	1 CHAPUTA @ GOLU vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
664.	CR. MISC./14864/2021 30A R.BAIL-1	1 SUMAN KUMAR vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	A.G.
665.	CR. MISC./14868/2021 302,328,201,34 R.BAIL-1	1 WAKIL RAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
666.	CR. MISC./14870/2021 30A R.BAIL-1	1 ANSHU KUMAR @ ANSHU MAHTO vs THE STATE OF BIHAR	ASHISH GIRISH CHANDRA JHA	A.G.
667.	CR. MISC./14871/2021 341,342,371,370A, R.BAIL-1	1 SAHJADI NUT @ SHAHZADI NUT vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
668.	CR. MISC./14873/2021 30A R.BAIL-1	1 DABLOO KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
669.	CR. MISC./14875/2021 25-1-B-A,26 R.BAIL-1	1 SEHAN @ SAHJAHAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
670.	CR. MISC./14880/2021 regular bail R.BAIL-1	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	A.G.
671.	CR. MISC./14881/2021 petitioner in cus R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA AALEKH ANAND RAVI PRAKASH	A.G.
672.	CR. MISC./14883/2021 37(C) R.BAIL-1	1 RAHUL KUMAR @ DHIRAJ KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
673.	CR. MISC./14885/2021 17,20,38,39,40 R.BAIL-1	1 SURESH SINGH BHOKTA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
674.	CR. MISC./14886/2021 regular bail R.BAIL-1	1 MUSTAQUEEM vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
675.	CR. MISC./14888/2021 147,148,149,323,3 R.BAIL-1	1 ROCKY KUMAR vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G. SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA
676.	CR. MISC./14889/2021 Regular bail R.BAIL-1	1 SAHEB YADAV vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
677.	CR. MISC./14894/2021 30A R.BAIL-1	1 RAMRAJ PANDEY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
678.	CR. MISC./14896/2021 147,148,149,323,3 R.BAIL-1	1 TILAK YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
679.	CR. MISC./14897/2021 413,414,34 R.BAIL-1	1 BINOD BAITHA @ VINOD BAITHA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
680.	CR. MISC./14898/2021 r. bail R.BAIL-1	1 SURESH SAHNI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
681.	CR. MISC./14899/2021 Regular Bail R.BAIL-1	1 DINESH BHUIYAN vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G.
682.	CR. MISC./14900/2021 30A R.BAIL-1	1 MD ABDUL RASID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
683.	CR. MISC./14902/2021 147,148,149,341,3 R.BAIL-1	1 RUPESH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
684.	CR. MISC./14909/2021 399,402,34 R.BAIL-1	1 AMAN KUMAR KUNWAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
685.	CR. MISC./14910/2021 Regular bail R.BAIL-1	1 BIRENDRA SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
686.	CR. MISC./14911/2021 302,201,34 R.BAIL-1	1 LAKHAN RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
687.	CR. MISC./14914/2021 regular bail R.BAIL-1	1 BADARI THAKUR vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
688.	CR. MISC./14921/2021 395 R.BAIL-1	1 SAJAN @ SAJAN SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
689.	CR. MISC./14922/2021 272,273 R.BAIL-1	1 GURVINDAR SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
690.	CR. MISC./14923/2021 30(a) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
691.	CR. MISC./14926/2021 272,273,34 R.BAIL-1	1 SUKESH KUMAR @ SUKESH MAHTO vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.

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692.	CR. MISC./14929/2021 414,420,272,273, R.BAIL-1	1	RAM BHAROSH THAKUR @ RAM BHAROS THAKUR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
693.	CR. MISC./14931/2021 Petitioners impli R.BAIL-1	1	RAJA YADAV vs THE STATE OF BIHAR	JAVED ASLAM	A.G.
694.	CR. MISC./16370/2021 30(a)(g),32(2) R.BAIL-1	1	PRASANJEET KUMAR BAURI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
695.	CR. MISC./16372/2021 452,380 R.BAIL-1	1	ARVIND KUMAR @ ARAVIND SAW @ ARVIND SAO vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
696.	CR. MISC./16373/2021 30A,41(1)(2) R.BAIL-1	1	MANI KUMAR YADAV vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
697.	CR. MISC./16374/2021 376,511 R.BAIL-1	1	GULSHAN KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
698.	CR. MISC./16375/2021 regular bail R.BAIL-1	1	ARNAB DAS@ ARNAB KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
699.	CR. MISC./16377/2021 302,34 R.BAIL-1	1	SHAILESH KEWAT vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G. PRAMOD KUMAR ARVIND PRASAD SINGH PRAMOD KUMAR
700.	CR. MISC./16379/2021 R.bail R.BAIL-1	1	RAKESH MAHTO @ RAKESH CHOUHAN @ RAKESH KUMAR MAHTO @ RAKESH KUMAR CHOUHAN vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
701.	CR. MISC./16380/2021 452,307,34 R.BAIL-1	1	RANJIT BIN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
702.	CR. MISC./16382/2021 25(1-B)a,26,35 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	SUBHEN SARKAR AMIT ANAND	A.G.
703.	CR. MISC./16384/2021 392,411 R.BAIL-1	1	DINESH KUMAR CHOUBEY @ PANDEY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
704.	CR. MISC./16385/2021 392 R.BAIL-1	1	MAHARANA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
705.	CR. MISC./16387/2021 25(1-B)A,26,35 R.BAIL-1	1	NEERAJ KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	A.G.
706.	CR. MISC./16389/2021 272,273 R.BAIL-1	1	HUSBUL @ HUSBUL ALAM vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
707.	CR. MISC./16393/2021 379 R.BAIL-1	1	MANGLESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
708.	CR. MISC./16394/2021 147,148,149,302,2 R.BAIL-1	1	MAHESH YADAV vs THE STATE OF BIHAR	RAM TUJABH SINGH AMRESH KUMAR SINHA	A.G.
709.	CR. MISC./16396/2021 384 R.BAIL-1	1	MAHENDRA YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
710.	CR. MISC./16399/2021 30(a),44(i) R.BAIL-1	1	KISHAN KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
711.	CR. MISC./16400/2021 307,34 R.BAIL-1	1	RAVISHANKAR KUMAR @ SATYAM KUMAR @ SATYAM @ RAVI SHANKAR SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
712.	CR. MISC./16401/2021 120B R.BAIL-1	1	GOPAL KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
713.	CR. MISC./16403/2021 regular bail R.BAIL-1	1	SHANKAR BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
714.	CR. MISC./16406/2021 147,148,149,341,3 R.BAIL-1	1	KRISH YADAV vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G. SURYA NARAYAN YADAV
715.	CR. MISC./16408/2021 Regular bail R.BAIL-1	1	SAMBHOO PANDEY @ SRIKANT PANDEY @ SRI KANT PANDEY vs THE STATE OF BIHAR	DR. ANSHUMAN RITA KUMARI UPADHYAYA BABAN KUMAR	A.G.
716.	CR. MISC./16411/2021 124A,120B,34 R.BAIL-1	1	MANSUR ANSARI vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
717.	CR. MISC./16412/2021 302,201,34 R.BAIL-1	1	SIPAHI PASWAN @ SIPHI RAM vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	A.G.
718.	CR. MISC./16413/2021 272,273,414,504,5 R.BAIL-1	1	SHRAWAN KUMAR @ SHRAWAN KUMAR MAHI vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
719.	CR. MISC./16418/2021 448,341,323,307,3 R.BAIL-1	1	SUNIL YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.

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720.	CR. MISC./16420/2021 272,273 R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
721.	CR. MISC./16425/2021 22,20,23,24,27 R.BAIL-1	1	SRIKANT GIRI vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G.
722.	CR. MISC./16434/2021 414 R.BAIL-1	1	RAJ BABBAR KUMRA @ RAJ BABBAR KUMAR @ MANOJ vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
723.	CR. MISC./16439/2021 341,342,323,406,4 R.BAIL-1	1	AJAY MAHTO @ AJAY KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
724.	CR. MISC./16443/2021 302,34 R.BAIL-1	1	RAM GULAM SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
725.	CR. MISC./16456/2021 376 R.BAIL-1	1	LAKKHI SOREN vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
726.	CR. MISC./16460/2021 147,148,149,326,3 R.BAIL-1	1	SONU KUMAR @ SONU YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
727.	CR. MISC./16464/2021 30A,35,38 R.BAIL-1	1	MANOJ SAHANI vs THE STATE OF BIHAR	RAGHAV PRASAD	A.G.
728.	CR. MISC./16472/2021 Regular bail R.BAIL-1	1	RAJU SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
729.	CR. MISC./16477/2021 30(a) R.BAIL-1	1	UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
730.	CR. MISC./16478/2021 30A R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
731.	CR. MISC./16485/2021 302,504,34 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
732.	CR. MISC./16487/2021 394 R.BAIL-1	1	MD MUKHTAR ANSARI @ MURTAJA @ MURTUJA ANSARI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
733.	CR. MISC./16488/2021 272,273,34 R.BAIL-1	1	GOPAL RAY vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
734.	CR. MISC./16490/2021 30(a) R.BAIL-1	1	KARAN SINGH vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH	A.G.
735.	CR. MISC./16493/2021 302,34 R.BAIL-1	1	ANU SINGH @ ANUBHAV PANDEY vs THE STATE OF BIHAR	VIPIN KUMAR PRABHAKAR NATH RAI	A.G.
736.	CR. MISC./16494/2021 302,201,120B,34 R.BAIL-1	1	SUMAN SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
737.	CR. MISC./16497/2021 414 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
738.	CR. MISC./16498/2021 188,332,353,34 R.BAIL-1	1	NAND LAL YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
739.	CR. MISC./16499/2021 30A R.BAIL-1	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
740.	CR. MISC./16500/2021 341,323,504,506,3 R.BAIL-1	1	JATAN SADA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
741.	CR. MISC./16501/2021 394 R.BAIL-1	1	MAHARANA KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
742.	CR. MISC./16503/2021 147,148,149,302, R.BAIL-1	1	AADITYA ANAND @ AADIT ANAND vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
743.	CR. MISC./16504/2021 379 R.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G.
744.	CR. MISC./16505/2021 147,148,149,341,3 R.BAIL-1	1	KUSH KUMAR @ SATYAJEET KUMAR vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G.
745.	CR. MISC./16508/2021 147,323,341,304,4 R.BAIL-1	1	MD GAFFAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.



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746.	CR. MISC./16518/2021 147,148,149,341,3 R.BAIL-1	1 OM PRAKASH YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
747.	CR. MISC./16519/2021 379,386,356/34 R.BAIL-1	1 VIKASH SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
748.	CR. MISC./16520/2021 302,34, R.BAIL-1	1 SAVITESH SINGH @ SABITESH SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
749.	CR. MISC./16521/2021 399,402,411,412,4 R.BAIL-1	1 SHIV KUMAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
750.	CR. MISC./16522/2021 302,201,34, R.BAIL-1	1 PRAVIN KUMAR vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.
751.	CR. MISC./16524/2021 302,201,34 R.BAIL-1	1 GANESH YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
752.	CR. MISC./16525/2021 395 R.BAIL-1	1 UTTAM RAI @ UTTAM RAI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
753.	CR. MISC./16527/2021 302,34 R.BAIL-1	1 RAKESH CHAUDHARY @ BOTAL CHAUDHARY vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH BRIJ MOHAN KUMAR SINGH	A.G. SHIV PRASAD GUPTA
754.	CR. MISC./16528/2021 25(1-b)a,26,35 R.BAIL-1	1 SHANTANU KUMAR @ CHUHARI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	A.G.
755.	CR. MISC./16535/2021 341,307,427,506,3 R.BAIL-1	1 DUSHYANT KUMAR @ GOLU SINGH vs THE STATE OF BIHAR	DR. ANSHUMAN SANJAY KUMAR RITA KUMARI UPADHYAYA PRASHANT PRAKASH BABAN KUMAR	A.G.
756.	CR. MISC./16536/2021 498(A),494,323,34 R.BAIL-1	1 RAVINDRA MUKHIYA vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
757.	CR. MISC./16537/2021 341,323,324,307,3 R.BAIL-1	1 BOBI SINGH @ OM PRAKASH SINGH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
758.	CR. MISC./16540/2021 20(b)(ii),(B),22 R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
759.	CR. MISC./16546/2021 457,380,411 R.BAIL-1	1 MD. HAJRAT vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G.
760.	CR. MISC./16549/2021 392 R.BAIL-1	1 JAY JAY KISHORE SARDAR @ JAY KISHORE SARDAR @ JAYKI vs THE STATE OF BIHAR	ARUN KUMAR MANDAL	A.G.
761.	CR. MISC./16550/2021 394 R.BAIL-1	1 JITENDRA PATEL @ JITENDRA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
762.	CR. MISC./16557/2021 457 R.BAIL-1	1 RAJARAM THAKUR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
763.	CR. MISC./16558/2021 341,323,324,307,5 R.BAIL-1	1 SANJAY JHA vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	A.G.
764.	CR. MISC./16559/2021 394 R.BAIL-1	1 JITENDRA MAHTO vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
765.	CR. MISC./16560/2021 311,406,420,467,4 R.BAIL-1	1 RITESH JHA vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
766.	CR. MISC./16562/2021 420,467,34 R.BAIL-1	1 BITTU SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
767.	CR. MISC./16563/2021 272,273 R.BAIL-1	1 MAHESH YADAV @ MAHESH PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
768.	CR. MISC./16564/2021 30A R.BAIL-1	1 SHIV SHANKAR KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.

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769.	CR. MISC./16565/2021 341,323,504,506,3 R.BAIL-1	1 RAJU SINGH vs THE STATE OF BIHAR	BINOD KUMAR SINGH SANJAY KUMAR SINGH	A.G.
770.	CR. MISC./16571/2021 302,34, R.BAIL-1	1 RAM LAKHAN MUKHIYA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	NITYA NAND TIWARY
771.	CR. MISC./16572/2021 147,148,149,323,3 R.BAIL-1	1 NAND KISHORE MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
772.	CR. MISC./16573/2021 regular bail R.BAIL-1	1 SUBHAM KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
773.	CR. MISC./16574/2021 395,170,34 R.BAIL-1	1 ARUN KUMAR vs THE STATE OF BIHAR	SURESH KUMAR ARBIND KUMAR	A.G.
774.	CR. MISC./16575/2021 30A,38 R.BAIL-1	1 MUNNA KUMAR YADAV @ SHAKTI SUMAN @ MUNNA YADAV vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
775.	CR. MISC./16576/2021 409,420,467,468,4 R.BAIL-1	1 JITENDRA KUMAR GUPTA @ JITENDRA GUPTA vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, BHAGALPUR RANGE BHAGALPUR, PATNA.	RAJ DULAR SAH	ARVIND KUMAR
776.	CR. MISC./16578/2021 30A R.BAIL-1	1 NARESH MAHTO vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	NAVIN KUMAR PANDEY
777.	CR. MISC./16580/2021 392, R.BAIL-1	1 SHIV CHANDRA RAI @ SHIVCHANDAR RAI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	TARKESHWAR NATH THAKUR
778.	CR. MISC./16581/2021 30A R.BAIL-1	1 PANKAJ RAJ vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
779.	CR. MISC./16582/2021 376 R.BAIL-1	1 PANDAV KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
780.	CR. MISC./16587/2021 341,323,354B,354C R.BAIL- 1	1 AJAY SAHNI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
781.	CR. MISC./16589/2021 30(a) R.BAIL-1	1 RAMESH PRASAD SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
782.	CR. MISC./16596/2021 394 R.BAIL-1	1 BIPIN MANDAL @ KARIYA vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
783.	CR. MISC./16598/2021 25(1-B)A,26,35, R.BAIL-1	1 SHRI MANTU KUMAR @ SULTANA @ BALBANT KUMAR @ MANTU KUMAR @ SHRIBANT KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD DHANESHWAR PRASAD GUPTA	A.G.
784.	CR. MISC./16601/2021 401,414,379,34 R.BAIL-1	1 SUMIT KUMAR @ SUMIT KUMAR YADAV vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G.
785.	CR. MISC./16602/2021 147,148,149,447,3 R.BAIL-1	1 LALAN KUMAR SAHI @ LALAN KUMAR vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G. RAMA KANT SINGH
786.	CR. MISC./16607/2021 30(a),37(b) R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	BINDESWARI SINGH VINOD KUMAR	A.G.
787.	CR. MISC./16608/2021 376, R.BAIL-1	1 RAM BABU GULGULIYA @ R.B.GULGULIYA vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
788.	CR. MISC./16611/2021 394,302 R.BAIL-1	1 PRAVESH SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
789.	CR. MISC./16615/2021 302,34, R.BAIL-1	1 BHOLA YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
790.	CR. MISC./16622/2021 457,380 R.BAIL-1	1 JAHID HUSSAIN @ MD. JAHID HUSSAIN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
791.	CR. MISC./16623/2021 30(a) R.BAIL-1	1 KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
792.	CR. MISC./16624/2021 25(1-B)A,26(i)(ii) R.BAIL-1	1 NITYANAND CHAURASIYA @DABLU CHAURASIYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
793.	CR. MISC./16625/2021 302,34 R.BAIL-1	1 ANIL KUMAR CHOUDHARY vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.

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794.	CR. MISC./18072/2021 399,400,401,402,4 R.BAIL-1	1	SAMSHAD ALAM @ SHAMSHAD ALAM @ SAMSAD ALAM vs THE STATE OF BIHAR	MD. ANJUM AKHTER	A.G.
795.	CR. MISC./18073/2021 363,364A,302,201, R.BAIL-1	1	BABAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
796.	CR. MISC./18078/2021 341,323,324,307,3 R.BAIL-1	1	MUNNA MANDAL @ MUNNA KUMAR MANDAL vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
797.	CR. MISC./18082/2021 25(1-B)A,26,35, R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR	A.G.
798.	CR. MISC./18083/2021 366A R.BAIL-1	1	MONU KUMAR @ ABHISEK KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G. MANOHAR PRASAD SINGH
799.	CR. MISC./18089/2021 302,201,120B,34 R.BAIL-1	1	PUSHPA DEVI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
800.	CR. MISC./18090/2021 30A R.BAIL-1	1	CHANDRA TARA DEVI @ CHAND TARA DEVI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
801.	CR. MISC./18091/2021 341,302,504,34 R.BAIL-1	1	AMARJEET YADAV vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
802.	CR. MISC./18092/2021 272,273 R.BAIL-1	1	VIRENDRA SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH	A.G.
803.	CR. MISC./18095/2021 419,420, R.BAIL-1	1	RAJU KUMAR MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
804.	CR. MISC./18096/2021 30A,32(2),41(1) R.BAIL-1	1	RAJNISH SINGH @ RAJANISH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
805.	CR. MISC./18099/2021 272,273 R.BAIL-1	1	MITHILESH KUMAR MUKHIYA @ MITHILESH MUKHIYA vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR, JITENDRA KUMAR BHARTI	A.G.
806.	CR. MISC./18101/2021 147,148,149,341,3 R.BAIL-1	1	MANJUR ALAM vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13 ROHIT KUMAR	A.G. ROHIT KUMAR
807.	CR. MISC./18102/2021 302,34 R.BAIL-1	1	MITHILESH SINGH @ MITHILESH KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH AMBRISH RAHUL	A.G.
808.	CR. MISC./18107/2021 8,20(B)(ii)(A) R.BAIL-1	1	JANKI DEVI @ CHANDA DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
809.	CR. MISC./18110/2021 30A R.BAIL-1	1	RAMBHU KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
810.	CR. MISC./18115/2021 414 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
811.	CR. MISC./18116/2021 341,323,324,307,3 R.BAIL-1	1	PRADEEP MANDAL @ PRADEEP KUMAR MANDAL vs THE STATE OF BIHAR	RAMA KANT SINGH RABINDRA KUMAR	A.G.
812.	CR. MISC./18117/2021 8(b)(c),20(a)(b) R.BAIL-1	1	BACHCHU MANJHI vs UNION OF INDIA THROUGH DEPARTMENT OF NARCOTICS.	RAM TUJABH SINGH DHANANJAY KUMAR AMRESH KUMAR SINHA	K.N.SINGH (A.D.S.G)
813.	CR. MISC./18118/2021 25(1-B)A R.BAIL-1	1	RAHUL KUMAR @ BABUA DON vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
814.	CR. MISC./18120/2021 30(a) R.BAIL-1	1	MURARI SINGH vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
815.	CR. MISC./18124/2021 25(1-b)a,26 R.BAIL-1	1	KARE KUMAR @ NAVEEN MAHTO vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
816.	CR. MISC./18126/2021 341,323,447,379,3 R.BAIL-1	1	JIVESH KUMAR @ JIBO KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
817.	CR. MISC./18127/2021 395,397, R.BAIL-1	1	MD. NESAR ALAM vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
818.	CR. MISC./18128/2021 resubmission of c R.BAIL-1	1	SAHDEO THATHERI @ SAHDEO SAH vs THE STATE OF BIHAR	VIVEKANAND VIVEK	A.G.

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819.	CR. MISC./18130/2021 392 R.BAIL-1	1 RUPESH KUMAR DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
820.	CR. MISC./18131/2021 272,273,420,34 R.BAIL-1	1 MD. JALIL @ JILLA vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
821.	CR. MISC./18135/2021 30(a) R.BAIL-1	1 UMESH PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
822.	CR. MISC./18136/2021 8,20,29 R.BAIL-1	1 KAILASH MUKHIYA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
823.	CR. MISC./18137/2021 302,34,201,34,120 R.BAIL-1	1 RAMNARESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
824.	CR. MISC./18141/2021 regular bail R.BAIL-1	1 RANJAN DEVI @ RAJAN DEVI @ SUNITA DEVI vs THE STATE OF BIHAR	BIPIN KUMAR ARUN KUMAR RAM VINAY PD. SINGH	A.G.
825.	CR. MISC./18143/2021 147,148,149,323,3 R.BAIL-1	1 SURYABANSH PASWAN @ PANDIT PASWAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
826.	CR. MISC./18144/2021 304(B),34 R.BAIL-1	1 GANAURI RAJVANSHI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
827.	CR. MISC./18151/2021 REGULAR BAIL R.BAIL-1	1 DHEERAJ KUMAR @ DEERAJ KUMAR vs THE STATE OF BIHAR	KAPIL DEO SINGH	A.G.
828.	CR. MISC./18154/2021 regular bail R.BAIL-1	1 RAHUL KUMAR ROUSHAN vs THE STATE OF BIHAR	ANIRUDH MISHRA ROUNAK KUMAR SINGH (PANKAJ)	A.G.
829.	CR. MISC./18156/2021 392 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
830.	CR. MISC./18157/2021 302,120B R.BAIL-1	1 BIDYANAND MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. YOGENDRA KUMAR RAM NARESH RAY
831.	CR. MISC./18158/2021 399,401,402, R.BAIL-1	1 RAJU KUMAR SINGH vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	A.G.
832.	CR. MISC./18160/2021 30(a) R.BAIL-1	1 JAMSAID SHEIKH vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
833.	CR. MISC./18161/2021 341,323,324,307,3 R.BAIL-1	1 BINOD RAM vs THE STATE OF BIHAR	DR. BIDHU RANJAN DWIJ RAJ	A.G.
834.	CR. MISC./18164/2021 147,148,149,341,3 R.BAIL-1	1 KAILASH DAS vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
835.	CR. MISC./18165/2021 272,273 R.BAIL-1	1 KRISHNA CHAUDHARY @ BALWA vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
836.	CR. MISC./18171/2021 302,201,120(B),34 R.BAIL-1	1 NARESH SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
837.	CR. MISC./18175/2021 302,34 R.BAIL-1	1 BIJENDRA RAI vs THE STATE OF BIHAR	HARENDRA KUMAR SINGH ASHOK KUMAR	A.G.
838.	CR. MISC./18177/2021 2-1-B-A,26 R.BAIL-1	1 MD IMTIAZ @ IMTIYAN @ MD IMTIYAJ vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR, JITENDRA KUMAR BHARTI	A.G.
839.	CR. MISC./18178/2021 147,148,149,302 R.BAIL-1	1 PRINCE GIRI vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
840.	CR. MISC./18182/2021 272,273 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR SANJIV JAISWAL	A.G.
841.	CR. MISC./18183/2021 272,273 R.BAIL-1	1 CHANDAN KUMAR PANDIT @ CHANDAN PANDIT vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
842.	CR. MISC./18184/2021 392 R.BAIL-1	1 SONU VERMA vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
843.	CR. MISC./18186/2021 326,427,34, R.BAIL-1	1 MD. NAZIR NADAF vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
844.	CR. MISC./18188/2021 272,273,34 R.BAIL-1	1 KRIPAL MUKHIYA vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.

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845.	CR. MISC./18189/2021 272,273 R.BAIL-1	1 DILIP RAY vs THE STATE OF BIHAR	AJAY KUMAR	A.G
846.	CR. MISC./18190/2021 30(a),36 R.BAIL-1	1 MD NADEEM vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G
847.	CR. MISC./18192/2021 30(a) R.BAIL-1	1 JITENDRA CHAUDHARI @ JITENDRA KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G
848.	CR. MISC./18193/2021 143,343,323,379,3 R.BAIL-1	1 JITENDRA YADAV vs THE STATE OF BIHAR	MASOOM ALAM SWETA KUMARI SURAJ NARAIN YADAV	A.G
849.	CR. MISC./18198/2021 413,414,420,34 R.BAIL-1	1 SUNNY KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G
850.	CR. MISC./18201/2021 147,148,149,341,3 R.BAIL-1	1 JAGLAL YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G
851.	CR. MISC./18205/2021 399,402 R.BAIL-1	1 KUNDAN TIWARI@ CHANDRABHUSHAN TIWARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
852.	CR. MISC./18206/2021 regular bail R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G
853.	CR. MISC./18214/2021 30-A,36 R.BAIL-1	1 RISHABH KUMAR @ RAJESH PASWAN @ RISHABH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G
854.	CR. MISC./18215/2021 30A,33,34,36 R.BAIL-1	1 RAJU RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G
855.	CR. MISC./18216/2021 121,121-A,120-B, R.BAIL-1	1 DIKALU RAI @ DAKLU RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G
856.	CR. MISC./18218/2021 341,323,379,454/3 R.BAIL-1	1 NAND KISHORE SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G RANJEET KUMAR MISHRA
857.	CR. MISC./18220/2021 bail R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	A.G
858.	CR. MISC./18223/2021 341,323,307 R.BAIL-1	1 SADHU SHARMA @ PRAMOD SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G
859.	CR. MISC./18225/2021 30-A,1,32-3 R.BAIL-1	1 RANJEET KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G
860.	CR. MISC./18226/2021 323,341,342,307,5 R.BAIL-1	1 RAMAASHISH YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
861.	CR. MISC./18229/2021 REGULAR BAIL R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G
862.	CR. MISC./18231/2021 341,323,307,302,5 R.BAIL-1	1 ASHISH KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
863.	CR. MISC./18232/2021 30(a),41,47 R.BAIL-1	1 MD SURTUJA ALAM @ MD SURTAJA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G
864.	CR. MISC./18235/2021 363,366(A),34 R.BAIL-1	1 RAHUL KUMAR PASWAN @ RAHUL KUMAR vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
865.	CR. MISC./18236/2021 399,402, R.BAIL-1	1 BIKKI KUMAR @ BABUA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G
866.	CR. MISC./18237/2021 147,148,149,302,3 R.BAIL-1	1 SANOJ PANDEY vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM SHASHANK SHEKHAR	A.G SHAIKENDRA KUMAR DWIVEDI
867.	CR. MISC./18238/2021 272,273,34 R.BAIL-1	1 AKHALESH YADAV @ AKHILESH YADAV vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
868.	CR. MISC./18239/2021 272,273,34 R.BAIL-1	1 DHARMENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G
869.	CR. MISC./18241/2021 272,273, R.BAIL-1	1 RAM BABU RAY @ RAM BABU RAI vs THE STATE OF BIHAR	AJAY KUMAR	A.G

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870.	CR. MISC./18245/2021 302,379,34, R.BAIL-1	1 MEWALAL VISHWAKARMA vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
871.	CR. MISC./18247/2021 cr misc R.BAIL-1	1 RAVINDRA PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
872.	CR. MISC./18249/2021 For grant of Regu R.BAIL-1	1 GAURAV KUMAR vs THE STATE OF BIHAR	SUBHEN SARKAR AMIT ANAND	A.G.
873.	CR. MISC./18253/2021 341,294,354,B,509 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
874.	CR. MISC./18256/2021 30A R.BAIL-1	1 RANJAN KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
875.	CR. MISC./18260/2021 147,148,149,341,3 R.BAIL-1	1 ANIL YADAV @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	ANIRUDH MISHRA AMIT KUMAR MISHRA	A.G. VIJAY KR SINGH NO. 1
876.	CR. MISC./18261/2021 341,323,324,506,5 R.BAIL-1	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA BHUSHAN SINGH	A.G. SATYA RANJAN SINHA BINAY KUMAR SINGH
877.	CR. MISC./18262/2021 395,397 R.BAIL-1	1 VISHNUKANT KUMAR @ BISHNUKANT KUMAR @ CHHOTU vs THE STATE OF BIHAR	TEJ NARAYAN SINGH PUSHPA KUMARI	A.G.
878.	CR. MISC./18263/2021 25(1-B)A,26 R.BAIL-1	1 ROHAN YADAV vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G.
879.	CR. MISC./18265/2021 147,148,149,341,3 R.BAIL-1	1 PAPPU SINGH KUSHWAHA @ PAPPU KUSHWAHA vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY SHASHANK SHEKHAR UDBHAV	A.G.
880.	CR. MISC./18268/2021 302,201,376,511,3 R.BAIL-1	1 RAJU MAHTO vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G.
881.	CR. MISC./18270/2021 302,201,120B, R.BAIL-1	1 JAY TANTI vs THE STATE OF BIHAR	KUMAR RAVISH	A.G.
882.	CR. MISC./18271/2021 30A R.BAIL-1	1 MAHINDRA THAKUR @ MAHENDRA THAKUR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
883.	CR. MISC./18278/2021 147,148,149,302, R.BAIL-1	1 MANOJ RAI @ MANOJ HANSADA @ MANOJ RAI HANSADA vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
884.	CR. MISC./18279/2021 394,302,396,397,3 R.BAIL-1	1 SANTOSH PASWAN @ SANTOSH KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
885.	CR. MISC./18282/2021 30A R.BAIL-1	1 TRILOKI RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
886.	CR. MISC./18283/2021 304(B),34 R.BAIL-1	1 VIKASH KUMAR @ FUTEHARA vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
887.	CR. MISC./18284/2021 3,1,R,S,W R.BAIL-1	1 TENI CHAUHAN vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	A.G.
888.	CR. MISC./18286/2021 414,290 R.BAIL-1	1 DINESH CHAURASIYA vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
889.	CR. MISC./18288/2021 341,323,307,504,3 R.BAIL-1	1 NARESH PRASAD vs THE STATE OF BIHAR	INDRADEO PRASAD	A.G.
890.	CR. MISC./18290/2021 30(a) R.BAIL-1	1 LAL BAHADUR RAY vs THE STATE OF BIHAR	RATNESHWAR PRASAD RATNESHWAR PRASAD	A.G.
891.	CR. MISC./18293/2021 20,22 R.BAIL-1	1 RAJAN RAM vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
892.	CR. MISC./18294/2021 30(a) R.BAIL-1	1 RAJESH SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
893.	CR. MISC./18296/2021 30A R.BAIL-1	1 MD. SHAKIL vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
894.	CR. MISC./19607/2021 302,34 R.BAIL-1	1 SAURAV GIRI vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	NARENDRA KUMAR SINGH
895.	CR. MISC./19608/2021 413,414,34 R.BAIL-1	1 MD. SAHIL vs THE STATE OF BIHAR	LALAN KUMAR VERMA	ASHOK KUMAR SINGH
896.	CR. MISC./19615/2021 25(1-B)A,26 R.BAIL-1	1 RAJNISH KUMAR @ CHINTU SAH vs THE STATE OF BIHAR	PRAMOD RAJPATI	ANAND MOHAN PRASAD MEHTA
897.	CR. MISC./19618/2021 392,395,412, R.BAIL-1	1 AKASH KUMAR THAKUR @ GOLU vs THE STATE OF BIHAR	ASHOK KUMAR	ADITYA NARAYAN SINGH.1
898.	CR. MISC./19619/2021 394, R.BAIL-1	1 SATENDRA RAM @ SATYENDRA RAM vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	AJAY KUMAR JHA

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899.	CR. MISC./19620/2021 304(B),201,34 R.BAIL-1	1	CHAMELI DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI AVNITA MANDILWAR	SANJAY KUMAR SHARMA
900.	CR. MISC./19621/2021 376(D) R.BAIL-1	1	JITENDRA MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	ATUL CHANDRA
901.	CR. MISC./19627/2021 302,380,120(B),34 R.BAIL-1	1	RAVISH KUMAR @ RAVISH KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR JHA	AKBAR ALI
902.	CR. MISC./19629/2021 302,120(B) R.BAIL-1	1	VIKRAM YADAV @ VIKRAMA YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	TARKESHWAR NATH THAKUR ANIL KUMAR ROY ANIL KUMAR ROY
903.	CR. MISC./19632/2021 30A R.BAIL-1	1	SHEOJEE SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BAL MUKUND PRASAD SINHA
904.	CR. MISC./19634/2021 30A R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	RANA RANDHIR SINGH
905.	CR. MISC./19638/2021 272,273 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	ASHOK KUMAR SINGH
906.	CR. MISC./19639/2021 420,120B, R.BAIL-1	1	RANJEET KUMAR @ GORE MAMU vs THE STATE OF BIHAR	LAL BAHADUR SINGH ASHOK KUMAR RAJ KISHOR PRASAD	PARMESHWAR MEHTA
907.	CR. MISC./19640/2021 392 R.BAIL-1	1	KAMAL KISHORE RAI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	ADITYA NARAYAN SINGH.1
908.	CR. MISC./19641/2021 399,402,414 R.BAIL-1	1	JWALA YADAV @ JWALA KUMAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR VERMA SUMAN KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA	AMITESH KUMAR
909.	CR. MISC./19642/2021 395, R.BAIL-1	1	ASHLOK YADAV @ ISHLOK KUMAR @ SHLOK KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	RABINDRA KUMAR
910.	CR. MISC./19646/2021 394 R.BAIL-1	1	SHUBHANKAR JHA @ AMIT KUMAR JHA vs THE STATE OF BIHAR	PREM RANJAN KUMAR	AKBAR ALI
911.	CR. MISC./19647/2021 395 R.BAIL-1	1	MUSLIM KHALIFA @ NARESH KHALIFA vs THE STATE OF BIHAR	ANISH CHANDRA	MD. ASLAM ANSARI
912.	CR. MISC./19648/2021 302,387,120(B),34 R.BAIL-1	1	BHARAT KUMAR @ BHARAT KUMAR GUPTA @ JYOTI KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	ASHOK KUMAR
913.	CR. MISC./19649/2021 304B,201,34, R.BAIL-1	1	PRABHU RAM vs THE STATE OF BIHAR	ARCHANA JHA NAMRATA MISHRA CHHOTE LAL MISHRA	BAL MUKUND PRASAD SINHA
914.	CR. MISC./19651/2021 341,323,379,324,3 R.BAIL-1	1	DEVENDRA SHARMA vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	SANJAY KUMAR PANDEY
915.	CR. MISC./19658/2021 302,147,149,341,3 R.BAIL-1	1	SUJEET RAM vs THE STATE OF BIHAR	VINAY KUMAR	MD. FAHIMUDDIN
916.	CR. MISC./19659/2021 147,149,341,323,3 R.BAIL-1	1	SUJIT KUMAR KESHARI vs THE STATE OF BIHAR	DEEPAK KUMAR	MD. ANBZARUL HAQUE SAHARA
917.	CR. MISC./19660/2021 394 R.BAIL-1	1	ARJUN KUMAR @ BAHELIYA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	RAM ANURAG SINGH
918.	CR. MISC./19661/2021 147,149,341,323,3 R.BAIL-1	1	REKHA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SHAMS ALAM	ANAND MOHAN PRASAD MEHTA
919.	CR. MISC./19665/2021 379,413,414, R.BAIL-1	1	MD. KHURSHID ANSARI @ MANJHIL vs THE STATE OF BIHAR	NAVIN KUMAR JHA BACHAN JEE OJHA ANAND KUMAR OJHA	ASHOK KUMAR SINGH
920.	CR. MISC./19669/2021 392 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	PRASHANT KASHYAP	ARBIND KUMAR PANDEY, SSP/APP
921.	CR. MISC./19672/2021 272,273 R.BAIL-1	1	SUNIL SOREN @ SUNIL SUREN vs THE STATE OF BIHAR	MALA SINHA KARTIK KUMAR SINHA	ABHAY KUMAR ROY
922.	CR. MISC./19673/2021 392,412, R.BAIL-1	1	DEWAN MANDAL vs THE STATE OF BIHAR	SHYAM KISHOR DAS	DR.MRITYUNJAYA KR.GAUTAM
923.	CR. MISC./19677/2021 498A,328,307,302, R.BAIL-1	1	CHHOTELAL PASWAN vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH DHIRENDRA KUMAR SINGH	RAJEEV NAYAN (APP.231)
924.	CR. MISC./19678/2021 363,365,376,34 R.BAIL-1	1	NAKUL KUMAR vs THE STATE OF BIHAR	SATYENDRA NARAYAN	ARVIND KUMAR PANDEY

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925.	CR. MISC./19680/2021 272,273, R.BAIL-1	1	ARVIND KUMAR @ ARBIND KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	ABHAY KUMAR ROY
926.	CR. MISC./19681/2021 392 R.BAIL-1	1	KUNDAN YADAV vs THE STATE OF BIHAR	RANG NATH PANDEY	ANAND MOHAN PRASAD MEHTA
927.	CR. MISC./19682/2021 25(1-B)A,26 R.BAIL-1	1	JITENDRA KUMAR SONI @ JITENDRA KUMAR vs THE STATE OF BIHAR	RAJESH SHANKAR SINHA	ANITA KUMARI
928.	CR. MISC./19687/2021 304(B),34 R.BAIL-1	1	ROCKY MISHRA @ ROCKY KUMAR MISHRA vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	RAJEEV NAYAN (APP 231)
929.	CR. MISC./19689/2021 302 R.BAIL-1	1	IMRAN ALI vs THE STATE OF BIHAR	AMIR ALAM	A.G
930.	CR. MISC./19690/2021 25(1-B)a,26,35 R.BAIL-1	1	CHHATHU KUMAR GOND @ CHHATHU GOND vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	AWADHESH KUMAR SINGH
931.	CR. MISC./19691/2021 394,302 R.BAIL-1	1	MD. RAIS vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR ANJANI PARASHAR	RAM NARESH RAY
932.	CR. MISC./19692/2021 Regular bail R.BAIL-1	1	HIRA RAM vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G
933.	CR. MISC./19696/2021 394 R.BAIL-1	1	UDIT JHA @ SONA BABU vs THE STATE OF BIHAR	SURESH CHAND GIRI PRAVIN KUMAR SINHA SUMAN KUMAR SINGH	ASHOK KUMAR
934.	CR. MISC./19697/2021 394 R.BAIL-1	1	BADAL RAI @ BADAL KUMAR vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	PRANAV KUMAR
935.	CR. MISC./19700/2021 341,323,324,307,3 R.BAIL-1	1	PAHWARI KUSHWAHA vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G
936.	CR. MISC./19702/2021 302,201,34 R.BAIL-1	1	SHIV NATH SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G RANJIT KUMAR THAKUR
937.	CR. MISC./19704/2021 411,414 R.BAIL-1	1	RAJESH KUMAR @ RAJU RAI vs THE STATE OF BIHAR	RUDRA DEO	A.G.
938.	CR. MISC./19707/2021 302,120B/34 R.BAIL-1	1	SAJAN RAJBANSHI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G
939.	CR. MISC./19713/2021 392 R.BAIL-1	1	KUNDAN YADAV vs THE STATE OF BIHAR	DEBESH KUMAR PODDAR RANG NATH PANDEY VIVEKANAND VIVEK	ANAND MOHAN PRASAD MEHTA
940.	CR. MISC./19715/2021 30A R.BAIL-1	1	YASHWANT JHA vs THE STATE OF BIHAR	RAJESH KUMAR	A.G
941.	CR. MISC./19716/2021 304B,201,34,506, R.BAIL-1	1	SHANKAR KUMAR vs THE STATE OF BIHAR	KRISHNA CHANDRA	ASHA KUMARI
942.	CR. MISC./19718/2021 302,201,34 R.BAIL-1	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
943.	CR. MISC./19721/2021 25(1-b)a,26 R.BAIL-1	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHASHANK SHEKHAR	A.G.
944.	CR. MISC./19724/2021 20,22 R.BAIL-1	1	HEMANT KUMAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	MADAN KUMAR
945.	CR. MISC./19727/2021 Regular Bail R.BAIL-1	1	RAMPRIIT RAI vs THE STATE OF BIHAR	ASIF KALIM MD. AKRAM NAIYER	A.G
946.	CR. MISC./19730/2021 363,366A,34 R.BAIL-1	1	ANIL MISHRA vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	TARKESHWAR NATH THAKUR
947.	CR. MISC./19731/2021 341,354,354A,354- R.BAIL-1	1	ASHLOK KUMAR @ SHALOK KUMAR vs THE STATE OF BIHAR	TANWEER KAMAL	A.G
948.	CR. MISC./19733/2021 8(iii),20(B)(ii) ( R.BAIL-1	1	MANJIT KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
949.	CR. MISC./19735/2021 399,402,411, R.BAIL-1	1	MD. SAIN @ SAHEEN vs THE STATE OF BIHAR	MD. NAJMUL HODDA	SHYAM KUMAR SINGH
950.	CR. MISC./19736/2021 272,273,34 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G
951.	CR. MISC./19737/2021 147,148,149,302,1 R.BAIL-1	1	RANJEET YADAV @ RANJEET KUMAR YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G
952.	CR. MISC./19738/2021 341,323,307,504,3 R.BAIL-1	1	NIKESH THAKUR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G



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953.	CR. MISC./19739/2021 25(1-B)A,26,35, R.BAIL-1	1	MANOJ KUMAR @ MANOJ KAHAR vs THE STATE OF BIHAR	AJAY KUMAR JHA SUNIL KUMAR DHIRENDRA NATH JHA RAJESH KUMAR	RAJENDRA NATH JHA
954.	CR. MISC./19741/2021 147,148,149,302,5 R.BAIL-1	1	MUKESH YADAV vs THE STATE OF BIHAR	GOPAL PRASAD ROY SURESH MISHRA ANYA SHREE ROY	
955.	CR. MISC./19744/2021 147,148,149,427,4 R.BAIL-1	1	MAHESHI YADAV @ RAGHUBANSH @ RAGHUBANSH JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	UDAY CHAND PRASAD
956.	CR. MISC./19745/2021 147,148,149,188,3 R.BAIL-1	1	SUBHASH RAI @ SUBHASH RAI vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH SAKET KUMAR SINGH	A.G.
957.	CR. MISC./19746/2021 302,120B,34 R.BAIL-1	1	ROBIN MAHTO vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR YOGESH KUMAR AYUSH KUMAR	A.G.
958.	CR. MISC./19750/2021 20,25,29, R.BAIL-1	1	SUBODH KUMAR @ SUBODH PANDIT vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN NILESH KUMAR PANDEY SITA KUMARI	YOGENDRA KUMAR
959.	CR. MISC./19751/2021 302,120B,34 R.BAIL-1	1	BHADA SINGH @ RAM BADAN SINGH vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
960.	CR. MISC./19752/2021 376,328,506 R.BAIL-1	1	MUNNA MALAKAR vs THE STATE OF BIHAR	AWADHENDRA KUMAR ARUN	SHYAM KUMAR SINGH KUMAR RAJEEV
961.	CR. MISC./19753/2021 498A,379,34 R.BAIL-1	1	SHAHABUDDIN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
962.	CR. MISC./19755/2021 regular bail R.BAIL-1	1	PRAMOD TIWARY vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
963.	CR. MISC./19758/2021 147,148,149,341,3 R.BAIL-1	1	NANDLAL MAHATO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
964.	CR. MISC./19768/2021 30A R.BAIL-1	1	UMESH SAH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
965.	CR. MISC./19771/2021 302 R.BAIL-1	1	LAKSHAN SADA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
966.	CR. MISC./19772/2021 That no incrimina R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
967.	CR. MISC./19774/2021 147,148,149,341,3 R.BAIL-1	1	MADAN YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
968.	CR. MISC./19778/2021 341,324,302,506,3 R.BAIL-1	1	MD. NASEERUDDIN vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
969.	CR. MISC./19780/2021 302,34 R.BAIL-1	1	SANJAY KODA vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
970.	CR. MISC./19781/2021 447,341,323,307,5 R.BAIL-1	1	DINESH MAHTO vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
971.	CR. MISC./19782/2021 384,387,34 R.BAIL-1	1	DEVRAJ YADAV vs THE STATE OF BIHAR	DR. MANOJ KUMAR	RAJIV NAYAN
972.	CR. MISC./19786/2021 457,380 R.BAIL-1	1	AMAR KUMAR @ MUNSI @ AMAR KUMAR @ MUNSHI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
973.	CR. MISC./19787/2021 30A R.BAIL-1	1	PAWAN SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
974.	CR. MISC./19788/2021 341,324,326,354,3 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	ASHOK KUMAR SINGH
975.	CR. MISC./19793/2021 30A R.BAIL-1	1	SUNIL SAH vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
976.	CR. MISC./19794/2021 25-1-B-A,26,35 R.BAIL-1	1	RAMNATH KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
977.	CR. MISC./19795/2021 147,148,149,121,1 R.BAIL-1	1	SADHU KHAIRA @ SADHU PUJHAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.

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978.	CR. MISC./19796/2021 regular bail R.BAIL-1	1	RAM LAKHAN DAS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
979.	CR. MISC./19799/2021 147,148,323,324,3 R.BAIL-1	1	SUBHASH @ SATYENDRA @ SATYENDRA KUMAR @ SATYENDRA MAHTO @ SUBHASH MAHTO vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	ASHOK KUMAR
980.	CR. MISC./19800/2021 394,307,302,34 R.BAIL-1	1	MASOOM @ FARUKH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
981.	CR. MISC./19804/2021 30A R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	MD. ANBZARUL HAQUE SAHARA
982.	CR. MISC./19805/2021 399,402,307,34 R.BAIL-1	1	MD. IMTIYAZ vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
983.	CR. MISC./19807/2021 414 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
984.	CR. MISC./19813/2021 489(B),489(C),34 R.BAIL-1	1	MD. GALIB vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
985.	CR. MISC./19815/2021 394,411 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
986.	CR. MISC./19816/2021 30a,32(3) R.BAIL-1	1	MANOJ KUMAR BANKA vs THE STATE OF BIHAR	RAJA RAM MISHRA KUMAR GANGESH GUNJAN	A.G.
987.	CR. MISC./19819/2021 147,148,149,341,3 R.BAIL-1	1	SHIV SHANKAR SINGH vs THE STATE OF BIHAR	RANJAY KUMAR SINGH MRITUNJAY KUMAR SINGH	A.G.
988.	CR. MISC./19820/2021 341,323,379,307,5 R.BAIL-1	1	MANOJ KUMAR RAI @ MANOJ KUMAR vs THE STATE OF BIHAR	PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA	A.G. MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH
989.	CR. MISC./19822/2021 392 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	SURENDRA PRASAD SINGH
990.	CR. MISC./19824/2021 25(1-b)a,26,35 R.BAIL-1	1	MD. TAHIR vs THE STATE OF BIHAR	SHAUKAT ALAM	A.G.
991.	CR. MISC./19827/2021 399,386,411,120(B R.BAIL-1	1	RAGHO RAI @ RAGHU RAI vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
992.	CR. MISC./19828/2021 363,366A,504,506, R.BAIL-1	1	RAJU SADA @ RAJU SADAY vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G.
993.	CR. MISC./19831/2021 376/34 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
994.	CR. MISC./21140/2021 30(a) R.BAIL-1	1	RAJIV KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G.
995.	CR. MISC./21142/2021 30(a) R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
996.	CR. MISC./21144/2021 379,34 R.BAIL-1	1	MD. GAFFAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
997.	CR. MISC./21145/2021 13(2),13(i)(e) R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR SANJEEV RANJAN	A.G.
998.	CR. MISC./21146/2021 20(B)(ii)(A),27 R.BAIL-1	1	SURAJ KUMAR SINGH vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
999.	CR. MISC./21148/2021 307,34 R.BAIL-1	1	BALAJEE@ PARMANAND KUMAR@PINTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
1000.	CR. MISC./21149/2021 364,302,201,120(B R.BAIL-1	1	DAROGA BIND vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
1001.	CR. MISC./21151/2021 272,273,414,420,4 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1002.	CR. MISC./21152/2021 30(a),35,36,41 R.BAIL-1	1	MD. SADDAM @ SADDAM vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
1003.	CR. MISC./21161/2021 272,273 R.BAIL-1	1	PHUDENI PASWAN @ FUDENI PASWAN @ FUDENY PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	CHANDRA BHUSHAN PRASAD
1004.	CR. MISC./21165/2021 366-A R.BAIL-1	1	ADITYA KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	ANIL KUMAR SINGH NO. 1

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1005. CR. MISC./21167/2021 302,34 R.BAIL-1	1	BIRAN SADA @ BIRENDRA SADA @ BIREN SADA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	AKBAR ALI
1006. CR. MISC./21172/2021 30A R.BAIL-1	1	SHIV MANGAL RAI vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
1007. CR. MISC./21174/2021 384,387,307,326,3 R.BAIL-1	1	PRINCE KUMAR @ SHUBHAM KUMAR vs THE STATE OF BIHAR	ASHHAR MUSTAFA ATUL KUMAR JHA ABU NASAR	A.G.
1008. CR. MISC./21175/2021 30-A R.BAIL-1	1	PAPPU PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1009. CR. MISC./21182/2021 302,34, R.BAIL-1	1	MD. SIKANDAR vs THE STATE OF BIHAR	ABHIMANYU SHARMA PRATIK	PARMANAND KUMAR
1010. CR. MISC./21188/2021 cr misc R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
1011. CR. MISC./21189/2021 341,323,328,379,3 R.BAIL-1	1	DINESH RAI vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
1012. CR. MISC./21190/2021 363,366,366A,34 R.BAIL-1	1	MANTOSH KUMAR ROY @ MANTOSH KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
1013. CR. MISC./21192/2021 302,34 R.BAIL-1	1	JITENDRA PRASAD @ JEETENDRA PRASAD vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. RAVINDRA KUMAR RAJESH ROY RAMANUJ
1014. CR. MISC./21197/2021 30(a) R.BAIL-1	1	GWALI PASWAN @ AWADHESH PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1015. CR. MISC./21201/2021 399,402,414, R.BAIL-1	1	ROSHAN KUMAR @ SHIVSHAKTI KUMAR @ SHIVSHAKTI THAKUR vs THE STATE OF BIHAR	SHYAM NANDAN THAKUR	A.G.
1016. CR. MISC./21202/2021 30-A R.BAIL-1	1	UDAY PASWAN vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE RAJESH KUMAR RAJAK	A.G.
1017. CR. MISC./21205/2021 366-A,34 R.BAIL-1	1	HARENDRA CHAUHAN @ HARENDRA KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1018. CR. MISC./21206/2021 413,467,468,34 R.BAIL-1	1	SUBODH YADAV @ SUBODH KUMAR @ HERO vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
1019. CR. MISC./21209/2021 272,273,414,120B R.BAIL-1	1	RAUSHAN KUMAR @ GOLU @ RAUSHAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
1020. CR. MISC./21210/2021 Regular bail R.BAIL-1	1	SARBOTTAM KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
1021. CR. MISC./21213/2021 302,120B R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR	A.G.
1022. CR. MISC./21214/2021 498(A),302,304(B) R.BAIL-1	1	LALITA SINGH @ LALITA DEVI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. PRAVIN KUMAR NILESH KUMAR
1023. CR. MISC./21215/2021 30A R.BAIL-1	1	NAND KISHOR KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY DHARMENDRA NATH MISHRA	A.G.
1024. CR. MISC./21216/2021 30A, R.BAIL-1	1	BIKASH KUMAR SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G.
1025. CR. MISC./21220/2021 30A R.BAIL-1	1	RUPAK SINGH vs THE STATE OF BIHAR	RANJAY KUMAR PATEL	A.G.
1026. CR. MISC./21222/2021 395 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
1027. CR. MISC./21224/2021 302,34,212,120B R.BAIL-1	1	VINOD YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G.
1028. CR. MISC./21227/2021 304(B),328,120(B) R.BAIL-1	1	RAJAN SAHANI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1029. CR. MISC./21228/2021 REGULAR BAIL R.BAIL-1	1	MD. HUSSAIN vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1030. CR. MISC./21231/2021 439,440 R.BAIL-1	1	SANJAY MAHTO vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.

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1031. CR. MISC./21240/2021 regular bail R.BAIL-1	1	PANKAJ KUMAR @ PANKAJ MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1032. CR. MISC./21241/2021 341,323,307,504,3 R.BAIL-1	1	KALABATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1033. CR. MISC./21242/2021 302,420B,34 R.BAIL-1	1	CHETHRU YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1034. CR. MISC./21243/2021 366-A,34 R.BAIL-1	1	GUJARI DEVI vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
1035. CR. MISC./21244/2021 147,148,149,414 R.BAIL-1	1	MANTUN PASWAN @ MUNTUN PASWAN vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
1036. CR. MISC./21246/2021 30A R.BAIL-1	1	SADHU PASWAN @ RAMANAND PASWAN@RAMANAND PRASAD@RAMANAND vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR	A.G.
1037. CR. MISC./21249/2021 304(B),34 R.BAIL-1	1	SARDAR BAITHA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1038. CR. MISC./21252/2021 147,148,149,341,3 R.BAIL-1	1	NIRANJAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
1039. CR. MISC./21253/2021 30A R.BAIL-1	1	BISWAJEET KUMAR @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
1040. CR. MISC./21254/2021 147,148,149,307,3 R.BAIL-1	1	GULSHAN KUMAR @ GULSHAN KUMAR JHA vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	A.G.
1041. CR. MISC./21256/2021 25(1-B)A,26 R.BAIL-1	1	PREM RAJ vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1042. CR. MISC./21258/2021 379,411,414,34 R.BAIL-1	1	RAJA KUMAR @ BIPIN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1043. CR. MISC./21261/2021 r. bail R.BAIL-1	1	ALI SAJJAD RIZVI vs THE STATE OF BIHAR	SYED FIROZ RAZA	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM
1044. CR. MISC./21266/2021 420,467,468,471,4 R.BAIL-1	1	MD. RAJIK @ ROJIT @ ABDUL RAJIK @ ABDUL ROJID vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
1045. CR. MISC./21272/2021 302,34 R.BAIL-1	1	RAJESH SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
1046. CR. MISC./21274/2021 341,342,323,376D, R.BAIL-1	1	SUJIT KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA CHANDAN KUMAR PANDEY	A.G.
1047. CR. MISC./21275/2021 25(1-b)a,26,27 R.BAIL-1	1	MADAN YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1048. CR. MISC./21276/2021 120A, R.BAIL-1	1	GANGA SAH @ GANGADHAR SAH @ GANGO SAH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1049. CR. MISC./21277/2021 30(a)(d),(e)(f),3 R.BAIL-1	1	TERAS SAHNI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1050. CR. MISC./21279/2021 8C,21A R.BAIL-1	1	SHASHI KUMAR SINGH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
1051. CR. MISC./21281/2021 332,333,353,307,3 R.BAIL-1	1	DANI YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
1052. CR. MISC./21282/2021 414,34 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
1053. CR. MISC./21284/2021 304B,302,34, R.BAIL-1	1	BANO KHATOON @ BANO vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
1054. CR. MISC./21287/2021 25(1-A)(1-AA)(1-A R.BAIL-1	1	SANJAY MANJHI vs THE STATE OF BIHAR	DEEP NISHI DEEP ANSHUMAN RAJESH KUMAR	A.G.
1055. CR. MISC./21292/2021 394,302 R.BAIL-1	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA DHANANJAY KUMAR SINGH	A.G.
1056. CR. MISC./21297/2021 414,34 R.BAIL-1	1	VIJAY MUKHIYA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.

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1057. CR. MISC./21302/2021 302,201 R.BAIL-1	1	AGNIDEV KUMAR @ AGNIDEV PRASAD SINGH vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
1058. CR. MISC./21303/2021 147,148,149,341,3 R.BAIL-1	1	SATISH BAIDH vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G.
1059. CR. MISC./21306/2021 399,402,413,414 R.BAIL-1	1	PAWAN KUMAR @ MITHU vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
1060. CR. MISC./21308/2021 376,511 R.BAIL-1	1	HARMOHAN MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
1061. CR. MISC./21309/2021 147,148,149,120B, R.BAIL-1	1	GAJENDRA RAM vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. PRATEEK TANDON
1062. CR. MISC./21312/2021 414 R.BAIL-1	1	UDAY KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
1063. CR. MISC./21314/2021 30(a) R.BAIL-1	1	SUBODH MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G.
1064. CR. MISC./21316/2021 379,411,414,120(B) R.BAIL-1	1	HARI MOHAN KUMAR @ HARI MOHAN SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1065. CR. MISC./21318/2021 30A R.BAIL-1	1	TINKU KUMAR YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1066. CR. MISC./21320/2021 379,413,414 R.BAIL-1	1	RITESH YADAV vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD	A.G.
1067. CR. MISC./21321/2021 307,504,506 R.BAIL-1	1	MD. JASIM vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
1068. CR. MISC./21323/2021 bail R.BAIL-1	1	LAKKI KUMAR SINGH @ ASHISH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH SAKET KUMAR SINGH	A.G.
1069. CR. MISC./21324/2021 272,273,120B, R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1070. CR. MISC./21325/2021 8,20(b)(ii)(B) R.BAIL-1	1	SURENDRA RAI @ SURENDRA PATEL vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
1071. CR. MISC./21326/2021 8,20B,II,C,22,29 R.BAIL-1	1	RAM BABU YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1072. CR. MISC./21327/2021 366(A),34 R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
1073. CR. MISC./21328/2021 302 R.BAIL-1	1	SHANKAR RAM vs THE STATE OF BIHAR	SHARDA NAND MISHRA VIVEKANAND JHA	A.G.
1074. CR. MISC./21329/2021 143,341,323,307,3 R.BAIL-1	1	SULO MAHTO@SURENDRA MAHTO vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
1075. CR. MISC./21331/2021 394 R.BAIL-1	1	SANTOSH KUMAR @ MAMU vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
1076. CR. MISC./21332/2021 REGULAR BAIL R.BAIL-1	1	PRAVEEN KUMAR @ VICKY vs THE STATE OF BIHAR	PRIYANKA SINGH	A.G.
1077. CR. MISC./21333/2021 272,273 R.BAIL-1	1	AJAY KORA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1078. CR. MISC./21335/2021 363,366(A),120(B) R.BAIL-1	1	VIKASH KUMAR PASWAN vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1079. CR. MISC./21336/2021 387 R.BAIL-1	1	AWANISH KUMAR @ CIGARETTE SINGH @ AWANISH RAJ vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANJAY MANDAL SIYARAM PANDEY	ANIL PRASAD SINGH
1080. CR. MISC./21337/2021 120(B) R.BAIL-1	1	GANGA SAH @ GANGADHAR SAH @ GANGO SAH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
1081. CR. MISC./21342/2021 30A R.BAIL-1	1	CHANDESHWAR RAI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
1082. CR. MISC./21350/2021 302,34,212,120(B) R.BAIL-1	1	MONU DUBEY vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH RAMADHAR SHEKHAR SHIVAM	A.G.
1083. CR. MISC./21351/2021 366A,34 R.BAIL-1	1	RAM SURESH PASWAN @ SURESH PASWAN vs THE STATE OF BIHAR	UDAY KUMAR	A.G.

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1084. CR. MISC./21353/2021 366(A) R.BAIL-1	1	DASHRATH CHAUDHARY @ MAHATO @ DASHRATH MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1085. CR. MISC./21357/2021 272,273 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
1086. CR. MISC./21359/2021 Regular bail R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
1087. CR. MISC./21361/2021 363,364,302,201,3 R.BAIL-1	1	SUNIL THAKUR vs THE STATE OF BIHAR	RAJ NATH SHARMA KAMLESH KUMAR SHARMA	A.G.
1088. CR. MISC./21363/2021 341,342,376,34 R.BAIL-1	1	MD. MAJID vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
1089. CR. MISC./21364/2021 30(a)(c) R.BAIL-1	1	DHANANJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1090. CR. MISC./21366/2021 30(a) R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
1091. CR. MISC./21368/2021 302,201,120(B) R.BAIL-1	1	GANESH PRASAD@GANESH PRASAD YADAV vs THE STATE OF BIHAR	ANIL CHANDRA	A.G.
1092. CR. MISC./21369/2021 272,273,290 R.BAIL-1	1	MANOJ URON vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	A.G.
1093. CR. MISC./21371/2021 302,120(B),34 R.BAIL-1	1	MD. MUKHTAR ALAM vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G. PODDAR SURESH GANDHI MURLI DHAR
1094. CR. MISC./22781/2021 427,302,34 R.BAIL-1	1	DHARMRAJ PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
1095. CR. MISC./22782/2021 399,402,414 R.BAIL-1	1	SUNNY KUMAR RAI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1096. CR. MISC./22790/2021 272,273,120B, R.BAIL-1	1	GAMA RAY vs THE STATE OF BIHAR	DSHIRENDRA KUMAR TRIVEDI RANJIT KUMAR YADAV	AKBAR ALI
1097. CR. MISC./22792/2021 341,447,323,324,3 R.BAIL-1	1	MD NAJAM ANSARI vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
1098. CR. MISC./22793/2021 392 R.BAIL-1	1	HIRAJ GIRI vs THE STATE OF BIHAR	ASIF KALIM MD. AKRAM NAIYER	A.G.
1099. CR. MISC./22794/2021 30A,30B,30C R.BAIL-1	1	SATISH SINGH @ GABBAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G.
1100. CR. MISC./22797/2021 8,20B,II,C,27 R.BAIL-1	1	SUSHIL KUMAR PANDEY @ NISHANT PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	A.G.
1101. CR. MISC./22798/2021 304(B),34 R.BAIL-1	1	ARUN YADAV @ ARUN KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. PRATEEK TANDON PIYUSH
1102. CR. MISC./22802/2021 302,201,34 R.BAIL-1	1	MITHLESH KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUHARY VAISHNAVI SINGH	A.G.
1103. CR. MISC./22803/2021 Regular bail R.BAIL-1	1	ABHISHEK TIWARI vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
1104. CR. MISC./22805/2021 272,273,414,34 R.BAIL-1	1	MD. CHAND vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G.
1105. CR. MISC./22806/2021 147,148,149,302 R.BAIL-1	1	BINDU SAH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G.
1106. CR. MISC./22807/2021 272,273 R.BAIL-1	1	NITISH KUMAR @ JHARIYA @ NITISH KUMAR SINGH @ JHARILAL vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
1107. CR. MISC./22810/2021 8,20(B)(A),25 R.BAIL-1	1	SONAL KUMAR @ SONELAL SAH vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
1108. CR. MISC./22811/2021 323,341,504,376G, R.BAIL-1	1	PRAMOD YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RANJAY KUMAR PATEL	A.G.
1109. CR. MISC./22814/2021 379 R.BAIL-1	1	GORA KUMAR @ GAURA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	A.G.
1110. CR. MISC./22818/2021 147,148,149,120B, R.BAIL-1	1	MEHADI MIAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.

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1111. CR. MISC./22819/2021 147,148,149,341,3 R.BAIL-1	1 ASFAQUE vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1112. CR. MISC./22821/2021 147,148,149,341,3 R.BAIL-1	1 SONU MALI @ SONU KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
1113. CR. MISC./22822/2021 406,420 R.BAIL-1	1 JAY PRAKASH SINGH vs THE STATE OF BIHAR	GANESH SHARMA	A.G.
1114. CR. MISC./22825/2021 30(a) R.BAIL-1	1 ANJESH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1115. CR. MISC./22829/2021 304(B),34 R.BAIL-1	1 AMOD RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1116. CR. MISC./22831/2021 3/4 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH BABITA KUMARI	A.G.
1117. CR. MISC./22832/2021 147,148,149,323,3 R.BAIL-1	1 ASHOK PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
1118. CR. MISC./22835/2021 30-a R.BAIL-1	1 MD. SHAKIL vs THE STATE OF BIHAR	MANISH KUMAR	A.G.
1119. CR. MISC./22837/2021 394 R.BAIL-1	1 SHIVSHANKAR SINGH @ SHIV SHAKTI SINGH @ SHAKTI SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1120. CR. MISC./22838/2021 147,148,149,341,3 R.BAIL-1	1 MANJAY YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
1121. CR. MISC./22841/2021 30A R.BAIL-1	1 BIRENDRA CHOUDHARY @ VIRENDRA CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1122. CR. MISC./22842/2021 30-A R.BAIL-1	1 NIWASH KUMAR vs THE STATE OF BIHAR	UDAY SHANKAR CHOUDHARY SANJAY KUMAR SINGH	A.G.
1123. CR. MISC./22845/2021 302,201,120(B) R.BAIL-1	1 NIRMALI DEVI @ NIRMALA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1124. CR. MISC./22846/2021 Regular bail R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
1125. CR. MISC./22850/2021 30(a) R.BAIL-1	1 SATYANDRA KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
1126. CR. MISC./22851/2021 304(B),201,34 R.BAIL-1	1 ABINASH KUMAR @ ABINASH MANDAL vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
1127. CR. MISC./22852/2021 399,402, R.BAIL-1	1 RAKESH KUMAR GIRI @ RAKESH GIRI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1128. CR. MISC./22853/2021 25(1-b)a,26,35 R.BAIL-1	1 GAURAV PANDEY vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
1129. CR. MISC./22854/2021 307,323,341,342,3 R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
1130. CR. MISC./22856/2021 392,511 R.BAIL-1	1 MANOJ KUMAR SAHNI @ RAVI vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
1131. CR. MISC./22859/2021 30-A R.BAIL-1	1 KUNAL PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
1132. CR. MISC./22860/2021 3,4 R.BAIL-1	1 RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
1133. CR. MISC./22861/2021 302,34,120B, R.BAIL-1	1 TUNTUN KUMAR @ TUNTUN PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
1134. CR. MISC./22864/2021 147,148,149,341,3 R.BAIL-1	1 UDAY YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1135. CR. MISC./22866/2021 8,20(b)(ii)(c),22 R.BAIL-1	1 BHAGWANI DEVI @ MALKIN vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
1136. CR. MISC./22868/2021 20(a),20(b),22 R.BAIL-1	1 BAIKUNTH SHARMA vs THE STATE OF BIHAR	RAJESH KUMAR GAJENDRA KUMAR BANDANA SINHA MD. SHAKIR AHMAD	A.G.
1137. CR. MISC./22869/2021 364,120(B),302,20 R.BAIL-1	1 AMARNATH SAHNI vs THE STATE OF BIHAR	NITYANAND SATISH KUMAR SINHA	A.G.
1138. CR. MISC./22870/2021 341,323,302,307,4 R.BAIL-1	1 BIRBAL KUMAR @ VISHAL KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
1139. CR. MISC./22871/2021 25(1-b)a,26,35 R.BAIL-1	1 SUNNY SINGH @ SUNNY KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.

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1140. CR. MISC./22872/2021 25(1-b)a,26 R.BAIL-1	1 NILESH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
1141. CR. MISC./22876/2021 30A,41(1) R.BAIL-1	1 BANDHU SINGH vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
1142. CR. MISC./22877/2021 30A R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1143. CR. MISC./22882/2021 376 R.BAIL-1	1 MD. AKHTAR vs THE STATE OF BIHAR	SURESH PRASAD SAH SATYA NARAYAN YADAV	A.G.
1144. CR. MISC./22889/2021 petitioner was pi R.BAIL-1	1 PRINCE KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
1145. CR. MISC./22891/2021 302,201,120B,34 R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. PRAVEEN KUMAR MIRITYUNJAY KUMAR
1146. CR. MISC./22894/2021 30A R.BAIL-1	1 VINOD KUMAR YADAV vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
1147. CR. MISC./22895/2021 188,419,420,171 R.BAIL-1	1 OM PRAKASH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.
1148. CR. MISC./22898/2021 379, R.BAIL-1	1 RAM NARESH MAHTO vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
1149. CR. MISC./22900/2021 399,402 R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	A.G.
1150. CR. MISC./22907/2021 30(a) R.BAIL-1	1 ARUN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
1151. CR. MISC./22908/2021 414,420,467,468,4 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR RAM HRIDAY PRASAD	SHAILENDRA KUMAR SINGH
1152. CR. MISC./22910/2021 395 R.BAIL-1	1 RAM BABU SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
1153. CR. MISC./22917/2021 272,273,414 R.BAIL-1	1 LALKU KUMAR BHAGAT vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
1154. CR. MISC./22921/2021 302,201,506,34 R.BAIL-1	1 MANOJ RAI vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH ARINJAY KUMAR	A.G. MANISH KUMAR NO 13 ROHIT KUMAR
1155. CR. MISC./22922/2021 272,273,34 R.BAIL-1	1 BHULAN MUKHIA @ BHULAN PRASAD vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	ASHOK KUMAR SINGH
1156. CR. MISC./22923/2021 394,414,411 R.BAIL-1	1 CHHOTU KUMAR @ CHHOTU RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1157. CR. MISC./22926/2021 384,385,386 R.BAIL-1	1 INDRESH KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1158. CR. MISC./22930/2021 272,273, R.BAIL-1	1 JITU SAHANI @ JEETU SAHANI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1159. CR. MISC./22934/2021 147,341,323,504,3 R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G.
1160. CR. MISC./22935/2021 307,504,506/34 R.BAIL-1	1 BANTI KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
1161. CR. MISC./22936/2021 458,382,302 R.BAIL-1	1 SUSHIL KUMAR @ SUSHIL KUMAR KAMAT vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
1162. CR. MISC./22939/2021 120B R.BAIL-1	1 SHAILENDRA KUMAR @ LALAN RAI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1163. CR. MISC./22942/2021 341,323,324,302,2 R.BAIL-1	1 RAVINDRA CHAUDHARY vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
1164. CR. MISC./22943/2021 30-A R.BAIL-1	1 RAVINDRA MAHTO vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
1165. CR. MISC./22945/2021 307,341,324,34 R.BAIL-1	1 DHARMENDRA MISHRA vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G.
1166. CR. MISC./22950/2021 304(B),34 R.BAIL-1	1 MANOJ SAH vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
1167. CR. MISC./22951/2021 Regular bail R.BAIL-1	1 JITENDAR CHAUDHARY @ BIHARI CHAUDHARY @JITENDRA CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.



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1168. CR. MISC./22955/2021 290,420,120B R.BAIL-1	1	BITTU KUMAR SINGH @ BITTU SINGH @ BITTU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1169. CR. MISC./22956/2021 Misc R.BAIL-1	1	JITENDRA KUMAR TIWARI @ JITENDRA TIWARI vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G.
1170. CR. MISC./22962/2021 323,353,346,367,3 R.BAIL-1	1	SUDHIR KHALIFA @ SUDHIR RAI vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
1171. CR. MISC./22964/2021 306,34 R.BAIL-1	1	SHEO KUMAR SAH @ SHIV KUMAR vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
1172. CR. MISC./22970/2021 272,273 R.BAIL-1	1	BINOD YADAV vs THE STATE OF BIHAR	MANISH KUMAR PRAMOD KUMAR CHAKRAVARTI	A.G.
1173. CR. MISC./22975/2021 regular bail R.BAIL-1	1	DHANANJAY PASI vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
1174. CR. MISC./22977/2021 302,34 R.BAIL-1	1	MANOJ SHARMA @ MANOJ KUMAR SHARMA vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
1175. CR. MISC./22982/2021 30(a),37(b) R.BAIL-1	1	RAVI SAHNI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
1176. CR. MISC./22984/2021 30A R.BAIL-1	1	VIKASH CHOUDHARY vs THE STATE OF BIHAR	AMARENDRA KUMAR	A.G.
1177. CR. MISC./22985/2021 457,380 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1178. CR. MISC./22987/2021 339,402,414, R.BAIL-1	1	ROHIT KUMAR @ CHHOTKA AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
1179. CR. MISC./22990/2021 regular bail R.BAIL-1	1	SANJU PRAJAPATI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1180. CR. MISC./22992/2021 272,273,420,120(B R.BAIL-1	1	DHARMENDRA SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
1181. CR. MISC./22993/2021 304(B),201,34 R.BAIL-1	1	NARAYAN SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1182. CR. MISC./22994/2021 272,273 R.BAIL-1	1	VIJAY SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1183. CR. MISC./22995/2021 394, R.BAIL-1	1	GUDDU PATEL @ PREM KUMAR PATEL vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1184. CR. MISC./22999/2021 25(1-B)A,26,35 R.BAIL-1	1	RANGJEE YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1185. CR. MISC./23000/2021 307,302,341,323,3 R.BAIL-1	1	UTAM MISHRA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1186. CR. MISC./23003/2021 376,511 R.BAIL-1	1	MITHLESH MEHTA @ MITHLESH KUMAR MEHTA vs THE STATE OF BIHAR	PRABHAT PRASOON	A.G.
1187. CR. MISC./23006/2021 30(a)(d)(e),(f), R.BAIL-1	1	ASHOK RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
1188. CR. MISC./23007/2021 325,302,323504,34 R.BAIL-1	1	SHIV CHANDRA CHOUDHARY @ SHIVCHANDRA CHAUDHARY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1189. CR. MISC./23012/2021 395 R.BAIL-1	1	NIRAJ KUMAR @ KANCHA vs THE STATE OF BIHAR	PRIOYESH KUMAR	A.G.
1190. CR. MISC./23013/2021 302,364,34 R.BAIL-1	1	MD. SHAKUR @ SAKRUDDIN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1191. CR. MISC./23014/2021 395 R.BAIL-1	1	SUNIL RAJBHAR @ DARA RAJBHAR vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.
1192. CR. MISC./23017/2021 366(A),341,323,37 R.BAIL-1	1	IJAMUL KHAN @ NAJBULN @ ARYAN @ NAJBULAIN vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
1193. CR. MISC./23018/2021 302,34 R.BAIL-1	1	SANJEET KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G.

**FOR ORDERS - TIED UP**

**PATNA HIGH COURT**

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**Tuesday 06th April 2021**

Hon'ble Mr. Justice Madhuresh Prasad

1194. CR. MISC./20595/2021  
120B,302,34 R.BAIL-1

1 MANOJ MAHTO @ AMARJEET  
KUMAR @ AMARJEET MAHTO  
vs THE STATE OF BIHAR

MIRITYUNJAY KUMAR A.G.  
PRAVEEN KUMAR

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Mohit Kumar Shah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	FA/337/2001 FA	7 SMT.NEELAM DEVI vs MADHAV PRASAD SAH AND ORS	ER.HARENDRA KUMAR AMARNATH PRASAD SHIV SHANKAR AZAD	AJAY KUMAR AMBASTHA MANOJ KUMAR-1 NIRMAL KUMAR SHRIVASTAVA SUDHA KUMARI NIRAJ KUMAR-1 SUDHA AMBASTHA SURENDRA KISHORE THAKUR SHRI NANDAN PRASAD SINGH
2.	CWJC/16785/2017 COMP.GRND. , POLIC	3 DHIRENDRA KUMAR RAI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH SATYENDRA NARAYAN VERMA	SHEO SHANKAR PRASAD-SC8
3.	CWJC/159/2018 SELECTION , POLIC	6 SMT. KRISHNAVATI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	MAHENDRA THAKUR	S.S.PRASAD -SC8
With	CWJC/14693/2017 SELECTION , POLIC	8 RAGHWENDRA KUMAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH SITARAM PRASAD RAJEEV KUMAR SINGH MANOJ KUMAR PRASAD MAHENDRA THAKUR ANJANI KUMAR	P.K. VERMA-AAG3
With	CWJC/14876/2017 SELECTION , POLIC	8 RANJANI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MAHENDRA THAKUR VIJAY KUMAR SITARAM PRASAD MANOJ KUMAR PRASAD ANJANI KUMAR RAJEEV KUMAR SINGH	MD. NADEEM SERAJ- GP5
4.	C.R./180/2018 CV REVISION	4 MD. SHAKIL AND ORS vs THE CHIEF EXECUTIVE OFFICER, BIHAR STATE SUNNI WAKF BOARD AND ORS	VED PRAKASH SRIVASTVA RENU JHA	MD. HELAL AHMAD RASHID IZHAR ASHOK KUMAR VERMA PRASHANT KASHYAP
5.	CWJC/13333/2018 PAY SCALES , NON G	5 MD. MASHOOQUE vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	P.N. SHAHI- AAG6 AJIT KUMAR BINDHYACHAL RAI
6.	CWJC/23379/2018 TRADE & COMMERCE (	6 DINKAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR DHANANJAY KUMAR DIGVIJAY NARAYAN SINGH	S. RAZA AHMAD- AAG5 SANJAY PRASAD SHAILENDRA KUMAR SINGH SANJEEV KUMAR PREETI ARUN KUMAR
7.	CWJC/24171/2018 REM/DIS/TER, GAZET AT 12:30 P.M.	4 RAJIVE NANDAN MOURYA, vs THE STATE OF BIHAR	INDU BHUSHAN SUNIL KUMAR	ANJANI KUMAR SANJAY PANDEY
8.	CWJC/13036/2019 SELECTION , NON GA	4 ARTI DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	SMT. KUMARI AMRITA (GP3)
9.	CWJC/17331/2019 SELECTION , HEALT	5 DR. KAMAKHYA KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	CHITRANJAN SINHA (PAAG2) SANJAY PANDEY SATYABIR BHARTI AJAY KR.RASTOGI (AAG10)

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10.	CWJC/21176/2019 TRADE & COMMERCE (	12 M/S MAA VINDHYAWASHINI RICE MILL PVT. LTD. vs THE STATE OF BIHAR	VIKAS KUMAR	SARVESH KUMAR (GP24) JITENDRA KUMAR ROY SHEELA SHARMA JITENDRA KUMAR ROY SHEELA SHARMA SHIVENDRA KUMAR ROY
11.	CWJC/25143/2019 LAND ENCROACHMENT	4 PRAVEER, vs THE STATE OF BIHAR	PARTH GAURAV ANSHU RAJ SINGH AMOL RAJ	MD.KHURSHID ALAM (AAG12)
12.	CWJC/151/2020 ESTB. RECO.OF EDUC	4 VIDYA COLLEGE OF PROFESSIONAL STUDIES, vs THE BIHAR SCHOOL EXAMINATION BOARD,	SUMAN KUMAR NEERAJ NANDAN	LALIT KISHORE GYAN SHANKAR SUNIL KUMAR SINGH
13.	CWJC/2014/2020 BIHAR RELIGIOUS TR	2 MAHANTH PERMANAND SAHEB @ ACHARYA MAHANTH PARMANAND DAS vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	GYAN PRAKASH OJHA ( GA7 ) GANPATI TRIVEDI
14.	CWJC/2804/2020 PAY SCALES , NON G	5 MATEEN AKHTER, vs THE STATE OF BIHAR	AMARESH KUMAR SINGH ONKAR KUMAR	ANIL KUMAR SINGH (GP26)
15.	CWJC/3696/2020 SELECTION , NON GA	3 REYAZ AHMAD RIZVI vs THE STATE OF BIHAR	RITIKA RANI VIJAY KUMAR VIMAL ARVIND KUMAR SHARMA	ANJANI KUMAR (AAG4) SATYAM SHIVAM SUNDARAM LALIT KISHORE DR. RATAN KUMAR
16.	CWJC/3848/2020 SELECTION , NON GA	2 NAVIN KUMAR, vs THE STATE OF BIHAR	RITIKA RANI VIJAY KUMAR VIMAL	P.N.SHAHI (AAG6)
17.	CWJC/4469/2020 SELECTION , HEALT	2 DR. MD. MUSTAQUIM ANSARI vs THE STATE OF BIHAR	PRASHANT SINHA PRIYA BAUA JHA	AJAY BIHARI SINHA ( GA8 )
18.	CWJC/5472/2020 SCH.COLL.UNIV.(EXC	4 MAHENDRA KISHORE SINGH vs THE CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH	VINAY KRISHNA TRIPTHY
19.	CWJC/6529/2020 PAY SCALES , SCHOO	2 SANJIV SHANKAR PRASAD vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	KAMESHWAR KUMAR ( GP17 )
20.	CWJC/7030/2020 SELECTION , NON GA	4 ARVIND KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR SINGH PAWAN KUMAR SINGH	ARCHNA MEENAKSHEE ( GP6 )
21.	CWJC/7748/2020 MUNCIPAL CORPORATI	8 NITYANAND @ NITYANAND SINGH vs THE STATE OF BIHAR	RANJEET CHOUBEY	LALIT KISHORE ( AG ) KINKAR KUMAR (SC9) AMIT SHRIVASTAVA SANDEEP KUMAR SBK MANGALAM K.N. CHOUBEY BIRENDRA KUMAR SANJIV NIKESH GIRISH PANDEY AMIT SHRIVASTAVA BIRENDRA KUMAR MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH
22.	CWJC/8917/2020 E.S.I.ACT	4 MALA NURSING HOME LEPROSCOPIC AND ENDOSCOPIC CLINIC vs THE STATE OF BIHAR	DURGESH PD. SINHA DAYANAND SINGH	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) AJAY KUMAR RASTOGI DR. ANSHUMAN RAVINDER KUMAR SHARMA
23.	CWJC/9700/2020 POST RETIRE, NON G	2 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SIYARAM PANDEY RAM GANESH	LALIT KISHORE (AG) MANOJ KUMAR AMBASTHA (SC26) MANOJ KUMAR AMBASTHA(SC26) CHANDRA MAULI CHAURASIA SUBODH KUMAR (AC TO SC26)
24.	CWJC/897/2021 WORKS CONTRACT	3 NUNU CHOUDHARY vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	LALIT KISHORE ( AG ) NAGENDRA PRASAD YADAV(SC23)

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25.	CWJC/3176/2021 NOT PUBLISH THE R WITHHOLDING/CANCEL	2 PRABHANSH KUMAR BHARTI vs THE VICE CHANCELLOR,	PRAHALAD KUMAR BHAGAT	RITESH KUMAR (BNMU)
26.	CWJC/5022/2021 SELECTION , NON GA	2 VIKRAM KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE ( AG ) P K VERMA AAG3 NIKESH KUMAR
27.	CWJC/5462/2021 SELECTION , NON GA	2 SIDHESHWAR PRASAD vs THE STATE OF BIHAR	RAKESH KUMAR SINGH	LALIT KISHORE ( AG ) NIKESH KUMAR NADIM SIRAJ GP5 MD.NADIM SERAJ(GP5)
28.	CWJC/5464/2021 GRAM PANCHYAT/ ZIL	3 THE STATE ELECTION COMMISSION, BIHAR vs THE ELECTION COMMISSION OF INDIA	SANJEEV NIKESH AMIT SHRIVASTAVA GIRISH PANDEY AMARESH KUMAR JHA	DR. K. N. SINGH ( ASG ) SIDDHARTHA PRASAD RAVINDER KUMAR SHARMA KUMAR ALOK (SC7)
AT 12:15 P.M.				
29.	CWJC/5470/2021 MOTOR VECHILE MATT	4 SHAMBHU SINGH vs THE UNION OF INDIA	SURAJ SAMDARSHI RANJIT KUMAR PANKAJ BHAGAT	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KUMAR PRIYA RANJAN REWATI KANT RAMAN

AT 12:00 NOON

**MATTER -1**

30.	SA/385/2008 SA	14 BINDESHWAR SHARMA AND ORS vs SAHDEO MISTRY AND ORS	RAVI SHANKER DWIVEDI LAKSHMAN LAL PANDEY SAILENDRA KUMAR DWIVEDI RANJAN KUMAR DUBEY LAKSHMAN LAL PANDEY SAILENDRA KUMAR DWIVEDI SANJAY KUMAR	KUNDAN KUMAR RANJEET KUMAR NAWNIT KUMAR TIWARY
31.	CWJC/22721/2018 GRAM PANCHYAT RAJY	5 SITA DEVI vs RINKU UPADHYAY AND ORS	BIPIN BIHARI SINGH RAVISH RAJ	ARCHANA MEENAKSHEE -GP6 NAMRATA DUBEY KUMAR KAUSHIK SHYAMA KANT SINGH
32.	CWJC/24525/2018 POST RETIRE, OTHER	4 AMARNATH vs THE STATE OF BIHAR	ARUN KUMAR	ANIL KR. SINGH SHIV KUMAR SRI SUNIL KUMAR SINGH KAUSHLENDRA KUMAR SINHA HARSHWARDHAN SAHAY KUMAR PRIYA RANJAN
33.	CWJC/27/2019 POST RETIRE, NON G	4 BINDESHWAR SINGH vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINGH SATYENDRA PRASAD SINGH	P.N.SHAHI -AAG6 SATYENDRA KUMAR JHA DR. ANAND KUMAR
34.	CWJC/4471/2020 L.I.C./INSURANCE	3 THE SENIOR BRANCH MANAGER, LIC OF INDIA vs THE PERMANENT LOK ADALAT	ABHIMANYU VATSA VAIBHAV VEER SHANKAR RAKESH KUMAR KUMAR SAURAV PREETI JAISWAL	

**FOR ORDERS - TIED UP**

35.	MJC/2652/2019	3 DILIP KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	AJAY ( GA 5 )
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**FOR ORDERS**

36.	CWJC/24663/2018 POST RETIRE, UNIV.	7 RAM BILASH SAHU vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN KUSHAGRA RAJ	MADANJEET KUMAR - GP20 SYED FIROZ RAZA ARABIND NATH PANDEY
37.	CWJC/24822/2018 POST RETIRE, BANK	9 ASH NARAYAN SINGH vs THE MANAGING DIRECTOR AND ORS	DILIP KUMAR TONDON PRATEEK TANDON	RAJESH PRASAD CHOUDHARY

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38.	CWJC/24827/2018 POST RETIRE, BANK	9	AKHILESHWAR PRASAD SINGH vs THE MANAGING DIRECTOR AND ANR	DILIP KUMAR TONDON PRATEEK TONDON	RAJESH PRASAD CHOUDHARY
39.	CWJC/24981/2018 POST RETIRE, UNIV.	5	GANGA PRASAD JHA vs THE STATE OF BIHAR AND ORS	JAWED GAFFAR KHAN ANUJ KUMAR	PRABHAKAR JHA -GP27 MD. NADIM SERAJ ALKA VERMA
40.	CWJC/25083/2018 POST RETIRE, GAZET	5	RAJ KISHORE SINGH vs THE STATE OF BIHAR AND ORS	SUMANT KUMAR SINGH	ARVIND UJJWAL -SC4
41.	CWJC/86/2019 POST RETIRE, NON G	5	RAM EKBAL MAHTO vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	HARISH KUMAR
42.	CWJC/139/2019 E.C.ACT	1	SUBHASH RAI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR RAJEEV RANJAN ANKIT KATRIAR SHAKIB AYAZ	S.RAZA AHMAD -AAG5
43.	CWJC/554/2019 IA-1/2020 () POST RETIRE, BANK	7	SRI RAM MANJHI vs THE STATE OF BIHAR AND ORS	BISHWAJEET SINGH PRITISH RANJAN PRABHAKAR SINGH	AMIT PRAKASH -GA13
44.	CWJC/6632/2019 SELECTION , POLIC	7	JYOTI JAISWAL vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PRIYA NEHA GUPTA	MD.N.H.KHAN (SC1) SANJAY PANDEY
45.	CWJC/8954/2019 PAY SCALES , NON G	3	PREM LATA DEVI vs THE STATE OF BIHAR	VIRENDRA PRASAD	P. K. VERMA ( AAG3 )
46.	CWJC/9179/2019 IA-1/2019 () COMP.GRND. , SCHOO	5	ARBIND KUMAR CHAUDHARY vs THE STATE OF BIHAR	NIRMALA KUMARI DAYA SHANKAR PRASAD SINHA AMIT NARAYAN SUMIT KUMAR JHA ASHISH GIRI	MADANJEET KUMAR (GP20)
47.	CWJC/9578/2019 E.C.ACT	2	KAMLESH PATHAK vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA RAVINDRA RAY	ARVIND UJJWAL ( SC4 )
48.	CWJC/11029/2019 TRANSFER , SCHOO	3	AJIT KUMAR RAI, vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA MRIGANK MAULI	SMT.BINITA SINGH (SC28)
With	CWJC/10102/2019	6	SATISH KUMAR RAI vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA MRIGANK MAULI	MADHAW PRASAD YADAW ( GP23 ) BIPIN BIHARI SINGH SHYAMA KANT SINGH
With	CWJC/25036/2019	5	SANJIV SHANKAR PRASAD vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA VENKATESH KIRTI	SUBHASH CHANDRA MISHRA (SC16) SHYAMA KANT SINGH BIPIN BIHARI SINGH
49.	CWJC/12140/2019 WORKS CONTRACT	2	SAVITA KUMARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SWATI SINHA UDBHAV MD.IMTEYAZ AHMAD	ARVIND UJJWAL (SC4)
50.	CWJC/12889/2019 E.C.ACT	2	CHANDRAKISHOR TIWARY vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA NEHA GUPTA	S.RAZA AHMAD (AAG5)
51.	CWJC/13937/2019 IA-1/2019 () IA-2/2019 () IA-3/2019 () SELECTION , UNIV.	3	DR. KUMAR SANJEEV vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH BHOLA PRASAD MUKESH KUMAR JHA	SMT. SHILPA SINGH ( GA12 ) SANJAY PANDEY GYANENDRA KUMAR SHUKLA SANJEEV KUMAR BINOD KUMAR DR.MALLIKA NAWAL
With	CWJC/17191/2019 IA- 1/2019	3	SHYAM BIHARI CHOUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY RATNESH KUMAR SINGH
With	CWJC/19862/2019 IA- 1/2019	3	MRIGENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	KAMESHWAR KUMAR ( GP17 ) SANJAY PANDEY
With	CWJC/1449/2020 IA- 1/2020 IA- 2/2020	4	GYAN RANJAN GANGESH vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH RAJAN	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY
52.	CWJC/15545/2019 E.C.ACT	2	GUDDI KUMARI vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR MUKESH CHANDRA RAI	ARVIND UJJWAL (SC4)

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53.	CWJC/16575/2019 TRADE & COMMERCE (	5	NAROTTAM RAJ vs HINDUSTAN PETROLEUM CORPORATION LTD.	GAUTAM KUMAR KEJRIWAL	NEERAJ KUMAR GUPTA
54.	CWJC/17107/2019 REM/DIS/TER, NON G	3	SANJAY KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	MD. RAISUL HAQUE (SC10)
55.	CWJC/18153/2019 IA-1/2020 () OTHERS, UNIV./COLL	2	NIRANJAN KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT	SMT. SHILPA SINGH ( GA12 ) NAGENDRA KUMAR SINGH
56.	CWJC/18411/2019 IA-1/2020 () REM/DIS/TER, POLIC	2	SANDEEP KUMAR vs THE STATE OF BIHAR	APURV HARSH MANU TRIPURARI	MD. NADIM SERAJ (GP5)
57.	CWJC/18576/2019 WORKS CONTRACT	2	RAWATSONS ENGINEERS PRIVATE LIMITED vs THE EAST CENTRAL RAILWAY	PRASHANT SINHA ROHAN VERMA RASHMI SANDHWAR	RAMADHAR SHEKHAR (ADD.SC.RAILWAY) KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH SIDDHARTHA PRASAD
58.	CWJC/18999/2019 E.C.ACT	2	RAKESH RANJAN @ MUNNA KUMAR @ MUNNA, vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RANJEET KUMAR SANTOSH KUMAR KUNDAN KUMAR	ARVIND UJJWAL (SC4)
59.	CWJC/19031/2019 REM/DIS/TER, SCHOO	3	KRISHNA MOHAN SHARMA vs THE STATE OF BIHAR	VIPIN KUMAR	SUBHASH CHANDRA MISHRA (SC16) GYAN SHANKAR LALIT KISHORE GIRIJISH KUMAR
60.	CWJC/19220/2019 IA-1/2020 () SELECTION , NON GA	10	PRABHASH PATHAK vs THE STATE OF BIHAR	ALOK KUMAR RAHI	SARVESH KUMAR (GP24) SANJAY PANDEY VIKASH KUMAR
With	CWJC/20575/2019 IA- 1/2019 IA- 2/2020	3	RAKESH KUMAR vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	MANISH KUMAR ( GP4 ) SANJAY PANDEY
With	CWJC/25018/2019	7	PAWAN KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA AGRAWAL	ANURADHA SINGH (SC21) SANJAY PANDEY SATYABIR BHARTI
61.	CWJC/20017/2019 SALARY, SCHOOL SER	2	RAGHUNANDAN BHAKT @ RAGHUNANDAN BHAGAT vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	ASHUTOSH RANJAN PANDEY (AAG15)
62.	CWJC/20395/2019 E.C.ACT	2	AMAN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR DAS	S. RAZA AHMAD ( AAG5 )
63.	CWJC/21495/2019 SALARY, SCHOOL SER	2	MAMATA KUMARI, vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	MADHAW PRASAD YADAV ( GP23 )
64.	CWJC/5056/2020 MUTATION ACT	3	BINOD KUMAR SINGH vs THE STATE OF BIHAR	SUBODH KUMAR	RISHI RAJ SINHA (SC19)
With	CWJC/5490/2021	2	JAGDISH CHAURASIYA @ MANDAL vs THE STATE OF BIHAR,	PRABHAT PRASOON	LALIT KISHORE ( AG )
With	CWJC/5913/2021	2	ANIKLAL SINGH, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	PRABHAT PRASOON	LALIT KISHORE (AG) RAJ KISHORE ROY(GP18) RAJ KISHORE ROY(GP18)
With	CWJC/6328/2021	2	INDAL KUMAR vs THE STATE OF BIHAR	PRABHAT PRASOON	LALIT KISHORE (AG)
65.	CWJC/2417/2021 SELECTION , HEALT	1	AMAR KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) RAMADHAR SINGH(GP25) DR. RATAN KUMAR SATYAM SHIVAM SUNDARAM
66.	CWJC/2858/2021 OTHERS, SCHOOL SER	2	ARCHANA KUMARI, vs THE UNION OF INDIA,	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) JITENDRA KUMAR ROY (SC13) ARVIND KUMAR TEWARY

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67.	CWJC/3368/2021 ADMISSION, GRADUAT	3 SHASHANK TIWARI vs CENTRAL UNIVERSITY OF SOUTH BIHAR	VISHAL KUMAR SINGH ANJANI KUMAR ASHWANI KUMAR SHASHWAT KARTIK SATISH VIBHAKAR KUMAR	PRIYA GUPTA (JC TO S.D.SANJAY)
68.	CWJC/4197/2021 demolition LAND ENCROACHMENT	2 CENTURY BUSINESS PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG) ABBAS HAIDER (SC6) RAMADHAR SHEKHAR ANIL SINGH

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### **FOR ORDERS MATTER-VI**

1.	MA/32/2017 IA-1/2021 () MACT ACT	3 RELIANCE GENERAL INSURANCE CO. LTD. vs PUNAM DEVI AND ANR	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA	RAVINDRA KUMAR SINHA
2.	MA/49/2017 IA-1/2021 () MACT ACT	5 RELIANCE GENERAL INSURANCE CO. LTD. vs PHULMANTI DEVI AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	RAVINDRA KUMAR SINHA
3.	C.MISC./1589/2017 CIV.WRIT ARISING F	1 VISHWANATH RAUT @ BISHWANATH RAUT vs RAJESHWAR PRASAD GUPTA	SANJEEV KUMAR SHRIVASTAVA	
4.	CWJC/5955/2018 IA-1/2021 () SELECTION , POLIC	3 MUKESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR MISHRA RAJKUMAR RAJESH	MD.N.H.KHAN -SC1 RAJKUMAR RAJESH
5.	CWJC/22131/2018 SELECTION , UNIV.	2 SANTOSH KUMAR vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY AND ORS	RAVI PRAKASH DWIVEDI JITENDRA KUMAR	ARVIND UJJWAL CHANDRA MOHAN SINGH
6.	MJC/2541/2019	2 SMT. SUMAN DEVI vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	GYAN PRAKASH OJHA (GA7)
7.	CWJC/9095/2019 COMP.GRND. , OTHER	2 SANDEEP KUMAR SINHA vs THE UNION OF INDIA	MD. IRSHAD MD. HARUN QUARESHI	S.D.SANJAY (ADSG)
8.	CWJC/12105/2019 E.C.ACT	1 SURYA PRAKASH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	ARVIND UJJWAL (SC4)
9.	CWJC/21845/2019 E.C.ACT	2 BHARAT PRASAD @ BHARAT PRASAD GUPTA vs THE STATE OF BIHAR	SHAMA SINHA	MD.NADIM SERAJ (GP5)
10.	CWJC/23092/2019 SELECTION , NON GA	2 RAJESH SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARUN KUMAR SINGH SHASHIKANT	MD.NADIM SERAJ (GP5) SATYAM SHIVAM SUNDARAM LALIT KISHORE
11.	CWJC/23210/2019 IA-1/2020 () ELECTRICITY MATTER	3 G. V. MALL OWNERS ASSOCIATION vs THE STATE OF BIHAR	PRIYA GUPTA MOHIT AGARWAL ALOK KUMAR	RAJIV ROY (GP1) VINAY KIRTI SINGH RITESH KUMAR
12.	CWJC/23812/2019 SELECTION , UNIV.	2 AVANEESH MAURYA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND AMRESH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY SATYABIR BHARTI
13.	CWJC/24957/2019 TRADE & COMMERCE (	2 POOJA RANI vs THE BHARAT PETROLEUM CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	SANJEEV KUMAR MISHRA PIYUSH SAURAV NEHA GUPTA	SANJAY SINGH
14.	C.R./10/2020	2 SYED ARIF HUSSAIN vs THE BIHAR STATE SUNNI WAKF BOARD	SYED ASGHER NAJMI PRINCE KHATRI ALOK KUMAR	MD. HELAL AHMAD
15.	C.MISC./235/2020 CIV.WRIT ARISING F	3 SURYA NARAYAN PODDAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD SURYA NARARYAN PODDAR SANGIV KUMAR	ANJANI KUMAR (AAG4)
16.	CWJC/1187/2020 E.C.ACT	3 SUGANDHI KUMARI, vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	ARVIND UJJWAL ( SC4 )



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17.	CWJC/1192/2020 E.C.ACT	3 MD. JALIL @ MD. JALIL MIYAN vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	S. RAZA AHMAD ( AAG5 )
18.	CWJC/2215/2020 ZILA PARISHAD	2 SHEELA DEVI @ SHILA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR	P. N. SHAHI ( AAG6 ) MURARI NARAIN CHAUDHARY
19.	CWJC/2757/2020 E.C.ACT	2 MUNI LAL PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	S.RAZA AHMAD (AAG5)
20.	CWJC/3441/2020 IA-1/2020 () IA-2/2020 () IA-3/2020 () WORKS CONTRACT	3 RAJ KUMAR SINGH RAJA CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	SYED IQBAL AHMAD (SC20)
21.	CWJC/3609/2020 MUNCIPAL CORPORATI	2 KRISHNA SHREE FOODS, A PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE vs THE STATE OF BIHAR	ADITYA PRAKASH SAHAY ANKIT KUMAR AWADHESH KUMAR	RAJIV ROY (GP1) PRASOON SINHA ARCHANA PALKAR KHOPDE
22.	CWJC/3978/2020 E.C.ACT	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	S. RAZA AHMAD ( AAG5 )
23.	CWJC/4215/2020 LAND ENCROACHMENT	1 PAMMI DEVI @ PAMPI DEVI vs THE STATE OF BIHAR	ALOK KUMAR SINGH	RISHI RAJ SINHA (SC19)
24.	CWJC/4490/2020 PUBLIC DEMAND RECO	1 RABINDRA KUMAR YADAV @ RABINDRA KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR	KUMAR ALOK (SC7)
25.	CWJC/5090/2020 E.C.ACT	1 DOMAN RAVIDAS @ DOMAN DAS, vs THE STATE OF BIHAR,	SURYA SWETABH	ARVIND UJJWAL (SC4)
26.	CWJC/7035/2020 LAND ENCROACHMENT	1 NOOR MOHAMMAD vs THE STATE OF BIHAR	MANOJ KUMAR	SAJID SALIM KHAN ( SC25 )
27.	CWJC/7895/2020 PROMOTION , POLIC	2 SANJAY KUMAR SUMAN, vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE ( AG ) MANISH KUMAR (GP4) USHA KUMARI 1
28.	CWJC/7901/2020 REM/DIS/TER, POLIC	2 DILKASH KUMAR SINGH, vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	LALIT KISHORE ( AG ) MD. NADIM SERAJ (GP5)
29.	CWJC/7903/2020 REM/DIS/TER, POLIC	2 RAHUL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	LALIT KISHORE ( AG ) MANISH KUMAR (GP4)
30.	CWJC/7905/2020 E.C.ACT	2 ANIL KUMAR, vs THE STATE OF BIHAR,	SURYA SWETABH	LALIT KISHORE ( AG ) ARVIND UJJWAL ( SC 4)
31.	CWJC/7918/2020 E.C.ACT	2 VINOD KUMAR MISHRA vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE ( AG ) PRASHANT PRATAP (GP 2)
32.	CWJC/7923/2020 POST RETIRE, GAZET	2 RAM PRAWESH PRASAD vs THE STATE OF BIHAR	SOURAV SUMAN SANCHAY SRIVASTAVA RAVI PRAKASH AALEKH ANAND	LALIT KISHORE ( AG ) SRI AJAY.(GA5) SRI AJAY (GA 05)
33.	CWJC/7935/2020 WITHHOLDING/CANCEL	2 RAHUL KUMAR vs THE MAGADH UNIVERSITY	NIRANJAN KUMAR	LALIT KISHORE ( AG ) RITESH KUMAR BINITA SINGH (SC28)
34.	CWJC/7945/2020 E.C.ACT	2 RAJESH KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC 4)
35.	CWJC/7946/2020 WORKS CONTRACT	2 M/S COHESIVE INFRASTRUCTURE DEVELOPERS PVT. LTD. vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) RANA VIKRAM SINGH S.D.YADAV (AAG9)
36.	CWJC/7969/2020 COMP.GRND. , NON G	2 ABHINAV KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
37.	CWJC/7986/2020 TRADE & COMMERCE (	1 SUNIL FURNITURE vs THE REGIONAL MANAGER	AJAY PRASAD KAUSHAL KUMAR AJIT KUMAR SINHA	DR. K.N. SINGH (ASG) SANJIV KUMAR.
38.	CWJC/8248/2020 SELECTION , HEALT	3 DR. PRATYUSH PARAG vs THE STATE OF BIHAR	ROHIT MISHRA	LALIT KISHORE (AG) SRI PANKAJ KUMAR (SC 12)
39.	CWJC/10046/2020 SELECTION , NON GA	1 KRISHNADEO CHOUDHARY vs THE STATE OF BIHAR	PRAMOD MISHRA	LALIT KISHORE ( AG )
40.	CWJC/10168/2020 SELECTION , NON GA	1 RAVIKANT KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA AMRESH KUMAR	LALIT KISHORE (AG) SHEO SHANKAR PRASAD(SC8)

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41.	CWJC/10758/2020 SELECTION , OTHER	1 AMRESH KUMAR vs THE STAFF SELECTION COMMISSION	RAM VINAY PD. SINGH ARUN KUMAR	DR. K. N. SINGH ( ASG ) RAJESH KUMAR VERMA
42.	CWJC/16/2021 civil writ jurisd RGL.AD- HOC., NON G	1 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR RAMCHANDRA LAL DAS	LALIT KISHORE ( AG ) AWANISH NANDAN SINHA (GP21)
43.	SA/55/2021 IA-1/2021 ( )	1 SHEO NANDAN RAI vs SMT. PRAMILA DEVI	RAM SUMIRAN SINGH DR. MANOJ KUMAR	
44.	MJC/130/2021	1 VANDANA SINHA vs RUPESH KUMAR	RAY SAURABH NATH	
45.	MJC/299/2021	1 ANJANI KUMARI vs RAHUL KUMAR	SATYA PRAKASH AMAR NATH SINGH	
46.	MJC/581/2021	1 M/S RADHA KRISHNA ENTERPRISES vs THE STATE OF BIHAR	RISHIKESH OJHA	LALIT KISHORE (AG)
47.	CWJC/585/2021 E.C.ACT	1 RANJEETA KUMARI vs BHARAT PETROLEUM CORPORATION LIMITED	BIMLESH KUMAR PANDEY	SIDDHARTHA PRASAD
48.	MJC/796/2021	1 MINA DEVI vs KRANTI DEVI	DRONACHARYA	
49.	CWJC/1358/2021 TRADE & COMMERCE (	1 BHAGARATHI DEVI vs THE MANAGING DIRECTOR, STATE BANK OF INDIA,	PRAMOD BAN BIHARI SINGH	
50.	CWJC/1461/2021 SELECTION , NON GA	1 SONU KUMAR vs THE STATE OF BIHAR	SITA RAM PRASAD	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC 8) SHEO SHANKAR PRASAD (SC8) SHEO SHANKAR PRASAD (SC8)
51.	CWJC/1816/2021 GRAM PANCHYAT RAJY	1 KANCHAN DEVI vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY,	AMRENDRA KUMAR	LALIT KISHORE (AG)
52.	CWJC/2311/2021 COMP.GRND. , SCHOO	1 SHAMSHEER ALAM vs THE STATE OF BIHAR,	RAMA KANT SINGH	LALIT KISHORE ( AG ) MADANJEET KUMAR (GP20)
53.	CWJC/2742/2021 TRANSFER , SCHOO	1 SHRAWAN KUMAR ARYA vs THE STATE OF BIHAR	RAMA KANT SINGH	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
54.	CWJC/3082/2021 COMP.GRND. , POLIC	1 RAKESH KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE (AG) MD.NADIM SERAJ(GP5)
55.	CWJC/4848/2021 SELECTION , HEALT	1 VICKY KUMAR vs THE STATE OF BIHAR	AMARENDRA KUMAR SINGH ALKA SINGH	LALIT KISHORE (AG) AJAY BEHARI SINHA(GA8)
56.	CWJC/5273/2021 DISCP.PROC., NON G	1 MORA RAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR NAVIN SHARMA	MD. NADIM SERAJ (GP5)
57.	CWJC/5592/2021 LAND ENCROACHMENT	1 KARU SHARMA @ KARE LAL SHARMA vs THE STATE OF BIHAR	JAGJIT ROSHAN APUL	LALIT KISHORE ( AG )
58.	CWJC/5722/2021 IA-1/2021 ( ) IA-2/2021 ( ) MUNCIPAL CORPORATI	1 ANIL KUMAR GUPTA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	LALIT KISHORE ( AG ) RAJIV ROY
59.	CWJC/5898/2021 OTHERS, SCHOOL SER	1 MD. SHAKIL AHMAD vs THE STATE OF BIHAR	NAVJOT YESHU	LALIT KISHORE (AG) J.K.ROY 1(SC13)
60.	CWJC/5924/2021 ADMISSION, MEDICAL	1 TANZEELA vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD. HARUN QUARESHI MD. MUSHTAQUE ALAM	S.D. YADAV (AAG9)
61.	CWJC/5927/2021 establishment and ESTB. RECO.OF EDUC	1 ASSOCIATION OF NCTE APPROVED TEACHER TRAINING COLLEGES TRUST vs ARYABHATTA KNOWLEDGE UNIVERSITY	RAJU GIRI SANTOSH KUMAR MISHRA	
62.	CWJC/6058/2021 CO-OPERATIVE SOCIE	1 KAUSHAL KISHORE vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SUSHIL KUMAR (GP22) MUKESH KUMAR
63.	CWJC/6063/2021 others miscellane TRADE & COMMERCE (	1 BIHAR CRICKET ASSOCIATION vs BANK OF INDIA (ZONAL OFFICE),	RAJU GIRI SANTOSH KUMAR MISHRA	RAJ NANDAN PRASAD UMA SHANKAR KUMAR

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64.	CWJC/6420/2021 SELECTION , NON GA	1 AARTI KUMARI @ AARTI DEVI @ AARTI vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	LALIT KISHORE ( AG )
65.	CWJC/6671/2021 POST RETIRE, NON G	1 VISHNU DEVA PRASAD vs THE STATE OF BIHAR	RAJ KUMAR MISHRA	MD.KHURSHID ALAM (AAG12) ARUN KUMAR ARUN
66.	CWJC/6756/2021 demolition LAND ENCROACHMENT	1 PRAMOD KUMAR vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	LALIT KISHORE (AG)
67.	CWJC/6759/2021 COMP.GRND. , NON G	1 CHANDRAMA KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY,	GAJENDRA KUMAR SINGH	LALIT KISHORE (AG)
68.	CWJC/7842/2021 ESTB. RECO.OF EDUC	1 MOTHERS INTERNATIONAL TEACHERS TRAINING ACADEMY, vs THE NATIONAL COUNCIL FOR TEACHERS EDUCATION	ASHISH SHRI NATH PATHAK PRASHANT KUMAR SAURAV NIKUNJ	
69.	CWJC/8165/2021 SELECTION , POLIC	1 ALOK KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI	LALIT KISHORE (AG)
<b><u>FOR ORDERS - TIED UP</u></b>				
70.	MJC/4710/2018	3 S. K. NAYEEM vs THE STATE OF BIHAR	ANWAR KARIM	S. RAZA AHMAD
71.	CR. MISC./9956/2021 302,34 R.BAIL-1	1 TAPAS KUMAR @ TAPAS KUMAR DAS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
72.	CR. MISC./9985/2021 MOD(SJ) MOD (SJ)	1 LALJADI DEVI vs THE STATE OF BIHAR	ANURAG SAURAV	A.G
73.	CR. MISC./16419/2021 MOD (SJ) MOD (SJ)	1 EKRAMUL ALI @ EKRAMUL HAQUE vs THE STATE OF BIHAR	JAVED ASLAM	A.G.
74.	CR. MISC./22507/2021 MOD (SJ) MOD (SJ)	1 ANIL CHAUDHARY @ ANIL KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
75.	CR. MISC./23329/2021 MOD (SJ) MOD (SJ)	1 PURUSHOTTAM MISHRA @ PURSOTTAM KUMAR vs THE STATE OF BIHAR	BINDESHWAR KUMAR	A.G

The following cases in which Ld. Advocates have given their consent in writing will be taken up **only through virtual mode.**

**FOR ORDER II**  
**MATTER -1**

76.	CWJC/2704/2021 TRADE & COMMERCE (	1 SUBHASH SINGH vs THE S.B.I. THROUGH THE CHIEF MANAGER,	SANJAY KUMAR TIWARY	
77.	CWJC/2722/2021 OTHERS	1 THE CHAIRMAN, MADHYA BIHAR GRAMIN BANK vs THE UNION OF INDIA	PRAVEEN PRABHAKAR	DR. K. N. SINGH ( ASG ) JAI PRAKASH SINGH HARENDRA SINGH
78.	CWJC/2732/2021 REM/DIS/TER, SCHOO	1 VIDYANAND SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17)
79.	CWJC/2783/2021 SALARY, SCHOOL SER	1 CHANDRAKANT, vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE ( AG ) ANURADHA SINGH (SC21)
80.	CWJC/2789/2021 POST RETIRE, POLIC	1 KUNAL THAKURI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD	LALIT KISHORE ( AG ) MANISH KUMAR (GP4)
81.	CWJC/2802/2021 TRADE & COMMERCE (	1 M/S VIJAY FURNITURE AND WOOD WORKS vs THE UNION OF INDIA	MOHIT SHRIWASTAVA AKASH KESHAV	DR.K.N.SINGH (ASG)
82.	CWJC/2836/2021 Retirement benefi POST RETIRE, NON G	1 BASDEV MAHATO vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) MANOJ KUMAR AMBASTHA(SC26) MANOJ KUMAR AMBASTHA(SC26)
83.	CWJC/2914/2021 POST RETIRE, NON G	1 SHAILENDRA KUMAR VERMA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAVI SHANKAR SAHAY RANDHIR KUMAR NO.1	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)

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84.	CWJC/2950/2021 REM/DIS/TER, POLIC	1 INDUBHUSHAN KUMAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD	LALIT KISHORE (AG)
85.	CWJC/2986/2021 COMP.GRND. , SCHOO	1 DIVYA PRAKASH vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
86.	CWJC/3033/2021 OTHERS, OTHERS	1 MD. FIROZ KHAN vs THE UNION OF INDIA	MAZHARUL HASSAN	DR. K. N. SINGH ( ASG)
87.	CWJC/3145/2021 E.C.ACT	1 BINDU RAM vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5)
88.	CWJC/3245/2021 PROMOTION , NON G	1 RAI RAM LALA vs THE STATE OF BIHAR	SHIV PRATAP DHANESHWAR VASHIST PUNIT KUMAR	LALIT KISHORE ( AG ) AJAY KUMAR RASTOGI (AAG10)
89.	CWJC/3254/2021 GRAM PANCHYAT RAJY	1 SUBHASH YADAV @ SUBASH YADAV vs THE STATE OF BIHAR, THROUGH THE SECRETARY PANCHAYAT RAJ DEPARTMENT,	RAJU PRASAD	LALIT KISHORE (AG) (GP6) ARCHANA MEENAKSHEE (GP6)
90.	CWJC/3257/2021 OTHERS, NON GAZETT	1 AHMADULLAH @ AHMADULLAH KHAN vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY,	SURESH PRASAD BHAKTA	LALIT KISHORE ( AG ) GYAN PRAKASH OJHA (GA7)
91.	CWJC/3264/2021 DISCP.PROC., GAZET	1 ALOK MAHENDRA vs NTPC LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,	VAGISHA PRAGYA VACAКNAVI	
92.	CWJC/3336/2021 SALARY, NON GAZETT	1 MAHENDRA PRASAD SAHNI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	LALIT KISHORE (AG) HARISH KUMAR (GP8)
93.	CWJC/3392/2021 LAND ENCROACHMENT	1 SUSHILA DEVI @ SUSILA DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	LALIT KISHORE (AG)
94.	CWJC/3402/2021 OTHERS, SCHOOL SER	1 MD MONAF ALAM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) J.K.ROY 1(SC13)
95.	CWJC/3441/2021 E.C.ACT	1 RAKESH KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY,	DHANANJAYA NATH TIWARI	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
96.	CWJC/3444/2021 OTHERS, SCHOOL SER	1 RANI KUMARI vs THE STATE OF BIHAR	MAZHARUL HASSAN	LALIT KISHORE ( AG ) MADANJEET KUMAR (GP20)
97.	CWJC/3478/2021 SALARY, SCHOOL SER	1 SEEMA KUMARI vs THE STATE OF BIHAR	BIPIN KUMAR	LALIT KISHORE ( AG ) MADHAW PRASAD YADAW (GP23)
98.	CWJC/3520/2021 PAY SCALES , SCHOO	1 PANKAJ KUMAR, vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA(SC16)
99.	CWJC/3548/2021 CO-OPERATIVE MATTE	1 SATYA NARAYAN JHA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE (AG) SYED IQBAL AHMAD(SC20)
100.	CWJC/3557/2021 Retirement benefi POST RETIRE, BOARD	1 RAMESHWAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG ) RAGHWANAND (GA11)
101.	CWJC/3563/2021 retirment benefit POST RETIRE, NON G	1 PURUSHOTTAM NARAYAN SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG )
102.	CWJC/3582/2021 PUBLIC DEMAND RECO	1 BABLI KUMARI vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	LALIT KISHORE (AG)
103.	CWJC/3583/2021 Retirement benefi POST RETIRE, BOARD	1 KISHUNPAT GOPAL SARKAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE ( AG ) DHURJATI KUMAR PRASAD(GP14)
104.	CWJC/3610/2021 REM/DIS/TER, POLIC	1 BIRENDRA KUJUR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	LALIT KISHORE ( AG ) M. N. H. KHAN(SC1)
105.	CWJC/3653/2021 OTHERS, NON GAZETT	1 KRISHNA PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD RAGIV KUMAR MARUTI KUMARI	LALIT KISHORE ( AG )

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106.	CWJC/3660/2021 OTHERS, SCHOOL SER	1 MD. SABIR HUSSAIN, vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) J. K. ROY 1(SC13)
107.	CWJC/3693/2021 Retirement benefi POST RETIRE, BOARD	1 GIRDHARI PRASAD vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	LALIT KISHORE (AG) ANANT PRASAD SINGH (SC15)
108.	CWJC/3790/2021 OTHERS	1 MAHENDRA GOSAI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
109.	CWJC/3794/2021 E.C.ACT	1 BIRENDRA KUMAR TUDU vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI SHAILENDRA KUMAR SINGH	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5) S. RAZA AHMAD(AAG5)
110.	CWJC/3806/2021 OTHERS, SCHOOL SER	1 GAUTAM KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA12)
111.	CWJC/3836/2021 ESTB. RECO.OF EDUC	1 CHANDRAKALA BRAHMDEO LOHIA KARPOORI COLLEGE, BARIYARPUR, vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM NILESH KUMAR UDBHAV	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16)
112.	CWJC/3856/2021 RGL.AD-HOC., NON G	1 SIYARAM PRASAD vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	LALIT KISHORE ( AG ) DHURJATI KUMAR PRASAD (GP14) DHURJATI KUMAR PRASAD (GP14)
113.	CWJC/3893/2021 PROMOTION , UNIV.	1 KUNDAN KUMAR, vs LALIT NARAYAN MITHILA UNIVERSITY,	BINODANAND MISHRA	MD. NADIM SERAJ MADANJEET KUMAR (GP20)
114.	CWJC/3936/2021 OTHERS, SCHOOL SER	1 USHA DEVI vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
115.	CWJC/3978/2021 RGL.AD-HOC., UNIV.	1 SATYENDRA NARAYAN vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE ( AG ) RITESH KUMAR J. K. ROY 1(SC13)
116.	CWJC/3994/2021 TRANSFER, NON GAZE	1 KRISHNA MURARI KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD SANTOSH KUMAR SINGH	LALIT KISHORE ( AG )
117.	CWJC/3997/2021 REM/DIS/TER, SCHOO	1 SITA KUMARI vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( ASG ) LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
118.	CWJC/4058/2021 OTHERS, NON GAZETT	1 AMIT KUMAR vs THE BIHAR EDUCATION PROJECT COUNCIL	PRAMOD MISHRA	LALIT KISHORE (AG) GIRIJISH KUMAR MADANJEET KUMAR (GP20)
119.	CWJC/4076/2021 OTHERS, SCHOOL SER	1 BINA KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
120.	CWJC/4086/2021 E.C.ACT	1 BISHWANATH THAKUR vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
121.	CWJC/4143/2021 PAY SCALES , SCHOO	1 SANJAY KUMAR JHA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
122.	CWJC/4208/2021 REM/DIS/TER, POLIC	1 UMESH CHANDRA ROY vs THE STATE OF BIHAR	AJIT KUMAR SHIV PRATAP	LALIT KISHORE (AG) MD. NADIM SERAJ (GP5)
123.	CWJC/4316/2021 PAY SCALES , UNIV.	1 DR. KAUSHAL KISHORE CHAUDHARY, vs THE B.R. AMBEDKAR BIHAR UNIVERSITY,	NAVENDU KUMAR	
124.	CWJC/4327/2021 E.C.ACT	1 SAVITRI DEVI vs THE STATE OF BIHAR THROUGH THE SECRETARY,	DHANANJAYA NATH TIWARI	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
125.	CWJC/4333/2021 DISCP.PROC., POLIC	1 SONI KUMARI vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MURLI DHAR	LALIT KISHORE (AG) M. N. H. KHAN(SC1)
126.	CWJC/4345/2021 E.C.ACT	1 CHITRA LEKHA KUMARI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	KAUSHALESH CHOUHARY	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5)
127.	CWJC/4421/2021 SELECTION , OTHER	1 NIRBHAY KUMAR vs THE UNION OF INDIA THROUGH THE SECRETARY,	KRISHNA KANT SINGH	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) M. N. H. KHAN(SC1)

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128. CWJC/4449/2021 PROMOTION , NON G	1 CHOUDHARY BIMAL KUMAR ROY vs THE STATE OF BIHAR	SHAMBHU NATH JHA	LALIT KISHORE (AG) KUMARI AMRITA(GP3)
129. CWJC/4467/2021 SHOPES & ESTABLISH	1 AWADHESH KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
130. CWJC/4471/2021 OTHERS, SCHOOL SER	1 AJIT KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE (AG) ASHUTOSH KUMAR PANDEY (AAG15)
131. CWJC/4573/2021 COMP.GRND. , SCHOO	1 MD. AMEER HAMZA, vs THE STATE OF BIHAR	SANJAY KUMAR MAHENDRA THAKUR	LALIT KISHORE (AG) SHILPA SINGH (GA12)
132. CWJC/4580/2021 OTHERS	1 REWUL KHATOON vs THE STATE OF BIHAR	SAROJ KUMAR	LALIT KISHORE ( AG ) SAJID SALIM KHAN (SC25)
133. CWJC/4586/2021 OTHERS, SCHOOL SER	1 KUNDAN KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH ARINJAY KUMAR	LALIT KISHORE (AG) J.K.ROY 1(SC13)
134. CWJC/4590/2021 MOTOR VECHILE MATT	1 M/S VAISHNAVI HOSPITAL vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	LALIT KISHORE ( AG ) ANJANI KUMAR(AAG4)
135. CWJC/4594/2021 OTHERS, SCHOOL SER	1 SUBI PARWEEN, vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( ASG ) SUBHASH CHANDRA MISHRA (SC16) ASHUTOSH RANJAN PANDEY (AAG15) LALIT KISHORE ( AG )
136. CWJC/4633/2021 REM/DIS/TER, SCHOO	1 GITA DEVI, vs THE UNION OF INDIA REPRESENTED THROUGH THE SECRETARY,	MRITYUNJAY KUMAR ASHUTOSH RANJAN PANDEY (AAG15)	DR. K. N. SINGH ( ASG ) ASHUTOSH RANJAN PANDEY (AAG15)
137. CWJC/4634/2021 DATE BIRTH, NON G	1 POONAM KUMARI vs THE STATE OF BIHAR	PRAMOD MISHRA	LALIT KISHORE (AG) RAGHWENDRA KUMAR(SC22)
138. CWJC/4894/2021 OTHERS, SCHOOL SER	1 RAJESH KUMAR vs THE UNION OF INDIA REPRESENTED	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KANAK VERMA MADANJEET KUMAR(GP20)
139. CWJC/4938/2021 OTHERS, SCHOOL SER	1 SANOJ KUMAR PATEL, vs THE UNION OF INDIA REPRESENTED THROUGH THE SECRETARY,	MRITYUNJAY KUMAR	DR. K. N. SINGH ( ASG )
140. CWJC/4973/2021 WORKS CONTRACT	1 RITU SUDAN SINGH vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE ( AG ) KUMAR ALOK (SC7)
141. CWJC/4985/2021 SALARY, NON GAZETT	1 KUMARI SARASWATI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) HARISH KUMAR (GP8)
142. CWJC/4996/2021 OTHERS, SCHOOL SER	1 BHARTI KUMARI vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR.K.N.SINGH (ASG) LALIT KISHORE (AG)
143. CWJC/5112/2021 OTHER MISC. MATTER	1 NEERAJ KUMAR JAISWAL vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAVI SHANKAR SAHAY	LALIT KISHORE ( AG ) PRASHANT PRATAP(GP2)
144. CWJC/5143/2021 BIHAR TENENCY ACT	1 KRIPA NARAYAN SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	LALIT KISHORE (AG)
145. CWJC/5200/2021 SELECTION , NON GA	1 BHAWANI DEVI@ BHAWANI KUMARI vs THE STATE OF BIHAR	RITESH KUMAR SHIVAM	LALIT KISHORE ( AG ) MD. RAISUL HAQUE (SC10)
146. CWJC/5318/2021 EXCISE ACT (STATE)	1 UPENDRA SAHANI vs THE STATE OF BIHAR	PRATEEK TANDON	LALIT KISHORE (AG) VIKASH KUMAR (SC11) VIKASH KUMAR (SC11)

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Anjani Kumar Sharan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
1.	CR. MISC./10147/2020 341,323,498-A,504 A.BAIL	7 DAYA SHANKAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH ATUL CHANDRA		
2.	CR. MISC./10264/2020 498a,34 A.BAIL	8 LAKHENDRA MANJHI vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL	MOHAMMED ARIF SANJAY KUMAR SHARMA	
3.	CR. MISC./13589/2020 307,302,324,354 R.BAIL-1	5 MUNNA SAH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI RAVINDRA NATH DUBEY	GULNAR BEGUM	
4.	CR. MISC./19487/2020 302,307,120b,34 R.BAIL-1	3 ONKAR NATH SINGH @ SHERU SINGH @ OMKAR NATH SINGH vs THE STATE OF BIHAR	SADA NAND ROY	NARSINGH TANTI	
5.	CR. MISC./30014/2020 498(A),494 A.BAIL	3 BINAY KRISHNA MUNNA @ BINAY KUMAR MUNNA vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G. ABHAY KUMAR BAUYE JEE JHA (B.J. JHA)	
6.	CR. MISC./39624/2020 302,341,147,148,1 R.BAIL-1	3 VIJAY PASWAN vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. ASHRAF ANSARI	
7.	CR. MISC./39907/2020 323,341,324,326,3 R.BAIL-1	3 MD. ASLAM vs THE STATE OF BIHAR	SYED MD.IQBAL HASAN RAHMANI	A.G. PRAMOD KUMAR PANDEY	
8.	CR. MISC./39993/2020 302,120B R.BAIL-1	3 ASHOK KUMAR YADAV @ ASHOK YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. RAVINDRA KUMAR SINGH SANJAY KUMAR TIWARY	
With	CR. MISC./1202/2021 R.BAIL-1	3 SHAMBHU YADAV vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G. RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA AWADHESH KUMAR SINGH	
With	CR. MISC./2600/2021 R.BAIL-1	3 SANJAY YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA ARUN KUMAR SINGH	
9.	CR. MISC./39997/2020 302,120(B),34 R.BAIL-1	3 BAMBAM SHARMA vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G. SANJAY KUMAR TIWARY	
10.	CR. MISC./969/2021 153A,147,148,149, R.BAIL-1	2 MD. TIPU @ MD. TIPPU @ LANGRAH vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. SURENDRA KUMAR	
11.	CR. MISC./1365/2021 498(A),34 R.BAIL-1	2 SUMAN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. BISHWESHWAR RAM UMANATH MISHRA	
12.	CR. MISC./1374/2021 147,148,149,120(B R.BAIL-1	2 ALLAUDDIN MIAN ALIAS ALAUDDIN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. UMANATH MISHRA	
13.	CR. MISC./1376/2021 376(F),34 R.BAIL-1	2 RITESH KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. MD. FAHIMUDDIN	
14.	CR. MISC./1388/2021 regular bail R.BAIL-1	2 MD. LAL BABU vs THE STATE OF BIHAR	KUMAR BINODE BARIAR	A.G. SANJAY KUMAR SHARMA	
15.	CR. MISC./1390/2021 302,201,34 R.BAIL-1	2 INDAL KUMAR @ ASHISH vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G. SANJAY KUMAR SHARMA	

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16.	CR. MISC./1394/2021 147,148,149,341,3 R.BAIL-1	2 SHIV NANDAN RAM vs THE STATE OF BIHAR	SHIVAM PRAVIN KUMAR UDBHAV	A.G ANANT KUMAR 1
17.	CR. MISC./1411/2021 147,148,149,353,3 R.BAIL-1	2 GAHAN SINGH BHOKTA vs THE STATE OF BIHAR	KUMAR NIKHIL RAJEN SAHAY	A.G. DR. KUMAR UDAY PRATAP
18.	CR. MISC./1424/2021 15,25,29 R.BAIL-1	2 JAN VIJAY YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. ANITA KUMARI
19.	CR. MISC./4604/2021 30-A,33,36,41-1, R.BAIL-1	2 SHAILENDRA SHARMA vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G
20.	CR. MISC./5378/2021 420,467,471,120(B R.BAIL-1	4 RAJ KUMAR GOENKA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G. MANOJ KUMAR SINGH MANOJ KUMAR SINGH K.N.SINGH (ADSG)
<b>MATTER -1</b>				
21.	CR. REV./814/2019 juvenile justice CR. REV.	7 RAVINDRA KUMAR @ RAVINDRA KANAUJIYA vs THE STATE OF BIHAR	RAJIV RANJAN RAVI NANDAN RAJANI KANT PANDEY	SHAILENDRA KUMAR SINGH RABINDRA KUMAR SAILJA
22.	CR. REV./82/2021 JUVENILE JUSTICE CR. REV.	2 RIKKY KUMAR @ RIKKY KUMAR SHARMA vs THE STATE OF BIHAR	BINOD KUMAR	A.G
23.	CR. REV./108/2021 JUVENILE JUSTICE CR. REV.	2 SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G
24.	CR. REV./211/2021 JUVENILE JUSTICE CR. REV.	2 KANTUN KUMAR @ KANTUN KUMAR YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	SANJAY KUMAR TIWARY
25.	CR. REV./218/2021 JUVENILE JUSTICE CR. REV.	2 PUSHKAR KUMAR @ TINKU KUMAR vs THE STATE OF BIHAR	SHAMBHU NATH	A.G.
<b>MATTER -2</b>				
26.	CR. APP (SJ)/307/2018 R.I FOR 10 YEARS CR. APP(SJ)	6 ARUN KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR BHOLA PRASAD MUKESH KUMAR JHA RAKESH SINGH MITHILESH KUMAR SINGH RANJIT KUMAR SINGH	SRI ZEYAUH HODA
27.	CR. APP (SJ)/1361/2019 AGAINST CONVICTIO CR. APP(SJ)	3 BINOD GOSWAMI vs THE STATE OF BIHAR	RAJANI KANT SINGH DHANESHWAR PRASAD GUPTA	SUJIT KUMAR SINGH
28.	CR. APP (SJ)/4566/2019 AGAINST CONVICTIO CR. APP(SJ)	5 RAMA YADAV @ RAMU YADAV @ RAM YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH RABI BHUSHAN RAKHI KUMARI	SYED ASHFAQUE AHMAD
29.	CR. APP (SJ)/31/2020 Against Convictio CR. APP(SJ)	3 NAND KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH	BINOD BIHARI SINGH
30.	CR. APP (SJ)/537/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	3 CHETAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
31.	CR. APP (SJ)/567/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	3 RAKESH KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G MD. MURAD ASHRAF ATUL KUMAR JHA
32.	CR. APP (SJ)/594/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	3 SONU KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	A.G
33.	CR. APP (SJ)/965/2021 U/S 14A (2) OF TH SC/ST ACT (RB)	2 PAPPU KUMAR @ RASGULLA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
34.	CR. APP (SJ)/985/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	2 RAJU MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G
35.	CR. APP (SJ)/1004/2021 U/S 14(A) (2) SC/ SC/ST ACT (RB)	2 SATISH YADAV @ CHAUMA @ SATISH KUMAR @ CHAIYA vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G



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36.	CR. APP (SJ)/1021/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2	MITHILESH SINGH @ MITHLESH SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
37.	CR. APP (SJ)/1260/2021 U/s 14A(2) SC/ST SC/ST ACT (RB)	2	ANUP SINGH @ ANUP KUMAR SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST	A.G.
With	CR. APP (SJ)/1370/2021 U/S-14A(2) OF SC/SSC/ST ACT (RB)	2	PAPPU SINGH @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
38.	CR. APP (SJ)/1365/2021 U/s 14 A (2) of S SC/ST ACT (RB)	2	RAMAVATAR SAHNI @ RAM AVATAR SAHNI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
39.	CR. APP (SJ)/1383/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	2	VIJAY CHAUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
40.	CR. APP (SJ)/1395/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	2	MD. GULFAN @ MD. GULFAM @ MD. AFJAL vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
41.	CR. APP (SJ)/1417/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	2	MRITYUNJAY KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	A.G.
42.	CR. APP (SJ)/1432/2021 U/S-14 A(2) SC/ST SC/ST ACT (RB)	2	GOPAL KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
<b>MATTER -3</b>					
43.	MJC/3545/2019	3	UDITA LAXMI, vs ASHUTOSH VIBHAKAR,	ANIL KUMAR ANIL KUMAR ROY	RAKESH KUMAR
44.	CWJC/2310/2020 SELECTION , NON GA	5	RAM BABU AZAD vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA	RISHI RAJ SINHA (SC19)
45.	CWJC/8539/2020 TRANSFER , GAZET	4	VINITA KUMARI vs THE STATE OF BIHAR	NAVJOT YESHU	LALIT KISHORE ( AG ) MD.RAISUL HAQUE (SC10)
46.	CWJC/8866/2020 E.C.ACT	4	RANJEET PASWAN vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)
47.	CWJC/8872/2020 SELECTION , SCHOO	5	SANTOSH KUMAR VARMA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH	LALIT KISHORE (AG) SRI ASHUTOSH RANJAN PANDEY (AAG 15) GYAN SHANKAR
48.	MJC/987/2021	3	UNION OF INDIA THROUGH ITS SECRETARY, vs RAJESH KUMAR @ RAJESH KUMAR SONDIK	KUMAR PRIYA RANJAN	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15)
With	C. REV./85/2021	2	THE UNION OF INDIA THROUGH ITS SECRETARY, MINISTRY OF DEFENCE, vs RAJESH KUMAR @ RAJESH KUMAR SONDIK,	KUMAR PRIYA RANJAN	SUBASH CHANDRA YADAV (GP15)
With	C. REV./87/2021	1	THE UNION OF INDIA THROUGH ITS SECRETARY vs THE STATE OF BIHAR	RAJESH KUMAR VERMA	LALIT KISHORE (AG)
With	CWJC/2455/2021 LAND ENCROACHMENT	1	RAJESH KUMAR @ RAJESH KUMAR SONDIK, vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	ARYAN SINHA RAVI KUMAR PUNEET SIDDHARTHA JITESH SINGH	LALIT KISHORE (AG) SUBASH CHANDRA YADAV KUMAR PRIYA RANJAN (CGC) ABHIJEET GAUTAM (JC TO ASGI)
49.	CWJC/1145/2021 LAND ACQUISITION	3	KRISHNA KUMAR SHARMA @ KRISHNA SHARMA vs THE STATE OF BIHAR	AMARENDRA KUMAR SINGH	LALIT KISHORE ( AG ) SUBHASH CHANDRA YADAV (GP15)
<b>FOR ORDERS - TIED UP</b>					
50.	CR. MISC./13307/2020 302,379,34 R.BAIL-1	5	MD. JAMAL @ MD. JAMALUDDIN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	JITENDRA KUMAR SINGH
51.	CR. MISC./1465/2021 147,148,149,302 R.BAIL-1	3	VIDYA BHUSHAN CHAND vs THE STATE OF BIHAR	NITYA NAND TIWARY	A.G. ANIL KUMAR ROY
52.	CR. MISC./3659/2021 376,341,323,504,5 R.BAIL-1	3	CHANDAN KUMAR CHOUDHARY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.

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53.	CR. MISC./4083/2021 regular bail R.BAIL-1	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
<b><u>FOR HEARING</u></b>				
54.	CR. APP (SJ)/2290/2017 R.I FOR 10 YEARS CR. APP(SJ)	9 SAFIQU L SEIKH @ SAFIKUL SEIKH vs THE STATE OF BIHAR	RAKESH KUMAR RANJAN MD. NAJMUL HODDA	SMT. ABHA SINGH
<b><u>FOR ORDERS-W</u></b>				
55.	CR. MISC./4716/2021 302,120B R.BAIL-1	1 PAPPU YADAV vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. ASHISH GIRI SUMIT KUMAR JHA
56.	CR. MISC./7378/2021 302,120(B) R.BAIL-1	1 MANISH SHARMA vs THE STATE OF BIHAR	RAVI BHARDWAJ	A.G. PANKAJ KUMAR RAJESH ROY PANKAJ KUMAR RAJESH ROY
<b><u>FOR ORDERS</u></b>				
57.	CR. MISC./976/2021 304(B),201,120(B) R.BAIL-1	4 OM PRAKASH YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR	A.G. PAWAN KUMAR MD. ATAUR RAHMAN
58.	CR. MISC./982/2021 147,148,149,323,3 R.BAIL-1	2 RAISUL AZAM vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G. PRATEEK TANDON KHURSHID ANWAR
59.	CR. MISC./983/2021 304B,34, R.BAIL-1	2 SANJAY CHAUDHARY vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. KHURSHID ANWAR
60.	CR. MISC./997/2021 376,511 R.BAIL-1	2 VIVEK SINGH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA SANJAY KUMAR SINHA	A.G. SANJAY KUMAR SINGH
61.	CR. MISC./998/2021 302,201, R.BAIL-1	2 PAWAN HARI vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY AJAY KUMAR SINGH	A.G. SANJAY KUMAR SINGH
62.	CR. MISC./999/2021 387 R.BAIL-1	2 RAM NARESH KUSHWAHA @ RAM NARESH PRASAD @ RAM NARESH PRASAD VERMA vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G. SANJAY KUMAR SINGH
63.	CR. MISC./1002/2021 341,323,307,332,3 R.BAIL-1	2 PAWAN CHAUDHARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. MD. SHAKIR AHMAD
64.	CR. MISC./1004/2021 304(B),34 R.BAIL-1	2 GABBAR SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. MD. SHAKIR AHMAD
65.	CR. MISC./1005/2021 412,413,414 R.BAIL-1	2 JITENDRA PANDEY vs THE STATE OF BIHAR	MUKESH KUMAR	A.G. MD. SHAKIR AHMAD
66.	CR. MISC./1006/2021 341,342,504,506,3 R.BAIL-1	2 SIKANDAR ANSARI @ SIKENDRA ANSARI @ SIKANDAR vs THE STATE OF BIHAR	KUMAR SUNIL	A.G. MD. SHAKIR AHMAD
67.	CR. MISC./1012/2021 302,201,34 R.BAIL-1	2 RAM BACHAN PAL vs THE STATE OF BIHAR	ABHIJEET GAUTAM VIJAY KISHORE BHARTI	A.G. SIDDHARTH HARSH ZAINUL ABEDIN
68.	CR. MISC./1021/2021 385,387 R.BAIL-1	2 MANOJ YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G. ASHA KUMARI
69.	CR. MISC./1373/2021 302,34 R.BAIL-1	2 SANTOSH PASWAN @ SANTOSH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. SURYA PRAKASH SINGH PUSHPENDRA PRIYEDARSHI ANAND PRAKASH UMANATH MISHRA
70.	CR. MISC./2488/2021 302,201,323,324,3 R.BAIL-1	2 VINOD MANDAL vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	A.G. SHANTANU KUMAR
71.	CR. MISC./2778/2021 341,323,354,354(B) R.BAIL-1	2 MD. JAFAR ALAM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
72.	CR. MISC./3825/2021 366,A R.BAIL-1	1 KRISHNA SAH vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G.
73.	CR. MISC./3857/2021 379,413,414,34 R.BAIL-1	2 SATTAN @ SATTAN SHARMA @ SATAYA NARAYAN SHARMA @ SATYA NARAYAN vs THE STATE OF BIHAR	RAM NARAYAN MAHTO	A.G.

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74.	CR. MISC./3877/2021 regular bail R.BAIL-1	2 BIRJU RAWAT vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. BINAY KUMAR MD. NAJMUL HODDA
75.	CR. MISC./3898/2021 394 R.BAIL-1	2 MOHAMMAD SIKANDAR vs STATE OF BIHAR	AMRESH KUMAR SINHA SUNIL KUMAR SINHA NIKHILESH KUMAR	A.G.
76.	CR. MISC./4630/2021 regular bail R.BAIL-1	1 SANDEEP KUMAR @ SANDEEP YADAV vs THE STATE OF BIHAR	AWADHESH PRASAD SINHA	A.G.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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## CONSOLIDATED LIST OF HONOURABLE COURT

### FOR ORDER II

#### MATTER -1

1.	CR. MISC./4674/2021 30A R.BAIL-1	1 ASHISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
2.	CR. MISC./4702/2021 392 R.BAIL-1	1 ROHIT KUMAR @ GUDDU vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
3.	CR. MISC./4703/2021 420,409 R.BAIL-1	1 VISHNU DEO SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
4.	CR. MISC./4733/2021 302/34 R.BAIL-1	1 RAMESH KUMAR vs THE STATE OF BIHAR	SAIFUR RAHMAN AMIT KUMAR	A.G.
5.	CR. MISC./4734/2021 363,366(A) R.BAIL-1	1 SHIVAM KUMAR SINGH vs THE STATE OF BIHAR	KUMAR MRITUNJAY NARAIN AWADHESH PRASAD SINHA	A.G.
6.	CR. MISC./4738/2021 regular bail R.BAIL-1	1 BALIRAM DUBEY vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
7.	CR. MISC./4746/2021 147,148,149,342,3 R.BAIL-1	1 BABLU GOPE vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G. ANIL KUMAR SINGH SATYENDRA PRASAD SINGH
8.	CR. MISC./4758/2021 30A R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
9.	CR. MISC./4770/2021 20(b)(ii)(c),22(b) R.BAIL-1	1 BRAJESH KUMAR vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
10.	CR. MISC./4771/2021 147,148,149,341,3 R.BAIL-1	1 PARDESHI MANDAL vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
11.	CR. MISC./4778/2021 Regular bail R.BAIL-1	1 MUSTAFIL ALAM @ MUSTAFIZ ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
12.	CR. MISC./4781/2021 392 R.BAIL-1	1 UTTAM KUMAR @ UTTAM RAM vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
13.	CR. MISC./4782/2021 341,323,307,302,5 R.BAIL-1	1 SADHU YADAV @ MUKESH YADAV vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G. AJAY MISHRA

#### MATTER -2

14.	CR. APP (SJ)/1281/2020 U/S 101 JUVENILE CR. APP(SJ)	1 ANIL RAI @ ANIL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	AKBAR ALI
15.	CR. APP (SJ)/1628/2020 R.I. for 7 Years CR. APP(SJ)	1 RAJU YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
16.	CR. APP (SJ)/1641/2021 JUVENILE JUSTICE CR. APP(SJ)	1 RAKESH KUMAR vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.

#### MATTER -3

17.	CR. MISC./45582/2019 302,120B,34 P OTHER UNCATEGORI	4 SATYAM KUMAR @ RAMBABU vs THE STATE OF BIHAR	SANJEEV KUMAR	MOHAMMED ARIF DR. ANJANI PD. SINGH NILESH KUMAR
18.	CR. MISC./19508/2020 mod(sj) MOD (SJ)	2 BHUNESHWAR RAM @ BHOLA vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	SURESH PRASAD SINGH SANJEEV KUMAR SINHA
19.	CR. MISC./23721/2020 498A,323,504,34 R.BAIL-1	2 RUPESH BHINDWAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.

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20.	CR. MISC./27889/2020 C.BAIL C.BAIL	2	RAHBAR ABDIN vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G. NAGENDRA PRASAD BHAVESH KUMAR
21.	CR. MISC./31574/2020 C.BAIL C.BAIL	2	KUMARI SUDHA vs THE STATE OF BIHAR	MUKUL JEE CHANDRA KISHORE PD. YADAV	A.G. CHANDRA SEN PRASAD SINGH VIJAY KUMAR ARUN KUMAR SINGH

**MATTER -4**

22.	CR. REV./172/2021 JJB CR. REV.	1	SUKHARI NUT vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
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**FOR ORDERS**

**MATTER -1**

23.	CR. MISC./5950/2021 399,402, R.BAIL-1	1	PREM KUMAR @ KAGA vs THE STATE OF BIHAR	ARUN	A.G.
24.	CR. MISC./5951/2021 regular bail R.BAIL-1	1	RAJU KUMAR @ RAJU KUMAR MAHTO vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
25.	CR. MISC./5952/2021 petitioner in cus R.BAIL-1	1	SHABDUL HAQUE vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
26.	CR. MISC./5954/2021 304-B,120-B R.BAIL-1	1	SANTOSH DAS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
27.	CR. MISC./5956/2021 414,34 R.BAIL-1	1	VISHNU KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
28.	CR. MISC./5959/2021 341,323,325,307,3 R.BAIL-1	1	GAJADHAR DAS @ RAJKISHORE DAS vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
29.	CR. MISC./5960/2021 498A,341,323,342 R.BAIL-1	1	AWADHESH PRASAD SINGH @ AWDHESH KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
30.	CR. MISC./5962/2021 302,34,120B R.BAIL-1	1	JITENDRA BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. PRAVEEN KUMAR UDAY PRATAP SINGH
31.	CR. MISC./5965/2021 341,323,324,307,3 R.BAIL-1	1	BADRI DAS vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
32.	CR. MISC./5969/2021 30,A R.BAIL-1	1	MONU KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA KAILASH CHANDRA CHOUHDARY	A.G.
33.	CR. MISC./5972/2021 392 R.BAIL-1	1	ANIL KUMAR BHAGAT @ ANIL KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
34.	CR. MISC./5975/2021 30(a) R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA	A.G.
35.	CR. MISC./5976/2021 366(A),34 R.BAIL-1	1	GULSHAN KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
36.	CR. MISC./5977/2021 394 R.BAIL-1	1	CHANDAN @ CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
37.	CR. MISC./5980/2021 30(a),36 R.BAIL-1	1	GANAURI RAY vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
38.	CR. MISC./5981/2021 457,380 R.BAIL-1	1	MD. ARMAN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
39.	CR. MISC./5982/2021 395, R.BAIL-1	1	GAUTAM KUMAR @ GAUTAM KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
40.	CR. MISC./5983/2021 489(A),489(B),489 R.BAIL-1	1	SHAFIQU ALAM @ SHAFIQUAL MOMIN @ RAJA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
41.	CR. MISC./5985/2021 341,324,307, R.BAIL-1	1	KRISHNA SHARMA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
42.	CR. MISC./5989/2021 341,323,354B,504, R.BAIL-1	1	ABHIMANYOO PASWAN vs THE STATE OF BIHAR	SURESH PRASAD SAH @ BARANWAL	A.G.
43.	CR. MISC./5990/2021 30(a)(d)(f) R.BAIL-1	1	SITA RAM SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.

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44.	CR. MISC./5991/2021 8C,20,21C,22,24,2 R.BAIL-1	1	DULARCHAN MAHTO @ DULARCHAND MAHTO @ BHAKSHU vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G.
45.	CR. MISC./5992/2021 30(a) R.BAIL-1	1	AWADHESH YADAV @ JHUNNU @ DHUNNU @ DHANNU vs THE STATE OF BIHAR	AJIT KUMAR	A.G.
46.	CR. MISC./5995/2021 30A R.BAIL-1	1	DAROGA KUSHWAHA vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
47.	CR. MISC./5997/2021 364,34 R.BAIL-1	1	JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RABINDRA KUMAR	A.G.
48.	CR. MISC./5998/2021 379, R.BAIL-1	1	MAHMOOD ANSARI @ MD. MAHMOOD ANSARI vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G.
49.	CR. MISC./5999/2021 302,34 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANJAY KUMAR	A.G.
50.	CR. MISC./6000/2021 302,341,323,307,3 R.BAIL-1	1	RANJIT CHOUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. GIRIDHAR GOPAL TIWARY SATYENDRA PRASAD ARVNENDRA KUMAR THAKUR
51.	CR. MISC./6001/2021 30A IA-1/2021 () R.BAIL-1	1	SUDHIR KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
52.	CR. MISC./6002/2021 395,170,34 R.BAIL-1	1	KARN KUMAR YADAV @ KARU vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
53.	CR. MISC./6003/2021 25(1-b)a,27 R.BAIL-1	1	PRAKASH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
54.	CR. MISC./6006/2021 147,148,149,341,3 R.BAIL-1	1	DHANAI YADAV @ RABINDRA YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
55.	CR. MISC./6007/2021 30(a) R.BAIL-1	1	AJAY KUMAR DAS vs THE STATE OF BIHAR	REWTI KANT RAMAN	A.G.
56.	CR. MISC./6008/2021 25(1-AA),26,35 R.BAIL-1	1	RAKESH YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
57.	CR. MISC./6009/2021 302,120B, R.BAIL-1	1	MD. TALMID @ SIMI @ CHINI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
58.	CR. MISC./6011/2021 30A R.BAIL-1	1	AMAR NATH YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY PANKAJ KUMAR	A.G.
59.	CR. MISC./6012/2021 399,402,414, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
60.	CR. MISC./6014/2021 147,148,149,341,3 R.BAIL-1	1	RAM PUKAR MANDAL vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
61.	CR. MISC./6015/2021 30A,41(i) R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
62.	CR. MISC./6016/2021 regular bail R.BAIL-1	1	BAHARAN YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
63.	CR. MISC./6019/2021 302,201,120(B),34 R.BAIL-1	1	GAURAV BHARDWAJ vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
64.	CR. MISC./6020/2021 395,397,412 R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
65.	CR. MISC./6021/2021 302,201,34 R.BAIL-1	1	SANJEET SAHNI vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G. HARE KRISHNA PRASAD
66.	CR. MISC./6024/2021 Anticipatory Bail R.BAIL-1	1	MURARI CHAUDHARY @ MURARI CHAUDHARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
67.	CR. MISC./6025/2021 498(A),304(B),34 R.BAIL-1	1	AMRENDRA KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G. RAJ BALLABH SINGH
68.	CR. MISC./6026/2021 392 R.BAIL-1	1	LALAN PASWAN @ RAUSHAN PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G.
69.	CR. MISC./6028/2021 304B,34 R.BAIL-1	1	MD. KAMIL @ RAJA @ RAZA AHMED @ KAMIL HASAN vs THE STATE OF BIHAR	BELA SINGH	A.G.
70.	CR. MISC./6029/2021 323,363,366A,376, R.BAIL-1	1	GODEL SAHNI @ RAM PUKAR SAHNI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.

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71.	CR. MISC./6030/2021 regular bail R.BAIL-1	1 BHASKAR KUMAR @ BHAOKAR KUMAR @ BHASKAR PRASAD @ SAJESH KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ A.G. MITHILESH KUMAR
72.	CR. MISC./6031/2021 30(a) R.BAIL-1	1 ADITYA KUMAR vs THE STATE OF BIHAR	ANUPA NAND JHA A.G.
73.	CR. MISC./6034/2021 20,22, R.BAIL-1	1 GOLU KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR A.G. ANAND
74.	CR. MISC./6036/2021 354(B),34 R.BAIL-1	1 RANJAN KUMAR vs THE STATE OF BIHAR	DHANESHWAR PRASAD A.G. GUPTA
75.	CR. MISC./6038/2021 without any REASO R.BAIL-1	1 JAGAT RAM vs THE STATE OF BIHAR	DHARMENDRA KUMAR A.G. SINGH
76.	CR. MISC./6039/2021 regular bail R.BAIL-1	1 MITHILESH KUMAR @ MITHLESH KUMAR vs THE STATE OF BIHAR	ONKAR NATH A.G. ASHUTOSH KUMAR AJIT KUMAR
77.	CR. MISC./6041/2021 398 R.BAIL-1	1 MD IKRAM vs THE STATE OF BIHAR	MD. NAJMUL HODDA A.G.
78.	CR. MISC./6043/2021 366A,34 R.BAIL-1	1 RAMSHOBHIT MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH A.G. VINOD KUMAR
79.	CR. MISC./6044/2021 30A, R.BAIL-1	1 JUGESH KUMAR @ YUGESH KUMAR vs THE STATE OF BIHAR	RAM NARESH SHARMA A.G.
80.	CR. MISC./6047/2021 30(A),41 R.BAIL-1	1 GUDDU YADAV vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G. SANTOSH KUMAR
81.	CR. MISC./6050/2021 147,148,149,458,3 R.BAIL-1	1 DHARMA MURMU @ DHARAM MURMU @ DHARMI TUDDU @ DHARAM TUDDU vs THE STATE OF BIHAR	AMRENDRA KUMAR A.G.
82.	CR. MISC./6051/2021 30A R.BAIL-1	1 BHUSHAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR A.G.
83.	CR. MISC./6052/2021 392 R.BAIL-1	1 SONU SHUTER vs THE STATE OF BIHAR	UMESH CHANDRA A.G. VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
84.	CR. MISC./6055/2021 302,120B R.BAIL-1	1 SAHIL KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI A.G.
85.	CR. MISC./6057/2021 272,273,308,34 R.BAIL-1	1 VIJAY SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH A.G.
86.	CR. MISC./6058/2021 376 R.BAIL-1	1 SANJIT KUMAR vs THE STATE OF BIHAR	KULDEEP KUMAR A.G.
87.	CR. MISC./6060/2021 392 R.BAIL-1	1 KRISHNA KUMAR @ KUNAL vs THE STATE OF BIHAR	SANDIP KUMAR A.G. GAUTAM
88.	CR. MISC./6061/2021 regular bail R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR A.G. SUNIL KUMAR
89.	CR. MISC./6064/2021 304B,201,34 R.BAIL-1	1 MUKESH MANDAL vs THE STATE OF BIHAR	SUGANDHA PRASAD A.G.
90.	CR. MISC./6065/2021 366(A),34 R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	SANJAY KR. SINHA A.G. MANOJESHWAR PRATAP SINHA
91.	CR. MISC./6066/2021 376,323,354,504,5 R.BAIL-1	1 SHATRUHAN CHAUPAL @ SHATRUDHAN CHAUPAL vs THE STATE OF BIHAR	IQBAL ASIF NIAZI A.G.
92.	CR. MISC./6068/2021 414,419,420,467,4 R.BAIL-1	1 ASHOK SINGH vs THE STATE OF BIHAR	DIWAKAR PRASAD A.G. SINGH
93.	CR. MISC./6071/2021 bail R.BAIL-1	1 CHANDRA BOSE vs THE STATE OF BIHAR	NITYA NAND NEERAJ A.G.
94.	CR. MISC./6076/2021 147,148,149,341,3 R.BAIL-1	1 GOVIND RAI @ GOVIND PRASAD RAI vs THE STATE OF BIHAR	DR. BIDHU RANJAN A.G.
95.	CR. MISC./6078/2021 364,365,34 R.BAIL-1	1 MAHESH RAI vs THE STATE OF BIHAR	SANTOSH KUMAR A.G. UPENDRA KUMAR KUMARI SUJATA SINHA
96.	CR. MISC./6082/2021 302,201,120B,34 R.BAIL-1	1 PRADEEP YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA A.G.
97.	CR. MISC./6084/2021 regular bail R.BAIL-1	1 SHAFIK ANSARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY A.G.

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98.	CR. MISC./6088/2021 399,402,414 R.BAIL-1	1 SANJEEV KUMAR @ BHIM MAHTO @ SANTOSH vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
99.	CR. MISC./6090/2021 420,467,468,272,2 R.BAIL-1	1 NANDLAL RAI @ ANAND KUMAR YADAV vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
100.	CR. MISC./6091/2021 401,411,413,414 R.BAIL-1	1 RAJEEV KUMAR JHA @ CHHOTU @ RAJEEV KUMAR JHA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
101.	CR. MISC./6092/2021 8C,20B,32,27A R.BAIL-1	1 PINTU BAITHA vs THE STATE OF BIHAR	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA JYOTI JOSHI	A.G.
102.	CR. MISC./6093/2021 regular bail R.BAIL-1	1 AJAY KUMAR PANDEY vs THE CENTRAL BUREAU OF INVESTIGATION	LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR RAKESH KUMAR SHARMA RABINDRA KUMAR	BIPIN KUMAR SINHA
103.	CR. MISC./6094/2021 341,323,354(A),(B R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G. BINOD PD. THAKUR SHASHI KUMAR RAVI KUMAR SANJEEV KUMAR
104.	CR. MISC./6095/2021 30(A),37(B) R.BAIL-1	1 KANHAI RAI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
105.	CR. MISC./6101/2021 272,273,414 R.BAIL-1	1 SHYAM MUKHIYA vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI SHASHANK CHANDRA	A.G.
106.	CR. MISC./6102/2021 363,365,420,379,3 R.BAIL-1	1 SANJAY JHA @ PAPPU KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
107.	CR. MISC./6104/2021 Regular bail R.BAIL-1	1 GAUTAM KODA vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
108.	CR. MISC./6105/2021 341,448,323,325,3 R.BAIL-1	1 PRAMOD MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
109.	CR. MISC./6107/2021 30(a) R.BAIL-1	1 SHIV SHANKAR PRASAD vs THE STATE OF BIHAR	RATAN KUMAR SINHA	A.G.
110.	CR. MISC./6108/2021 20(b)(ii)(c),22(b R.BAIL-1	1 VIVEKANAND CHOUBEY vs THE STATE OF BIHAR	NIRBHAY PRASHANT SADASHIV TIWARI DR. CHANDRA SHEKHAR AZAD	A.G.
111.	CR. MISC./6109/2021 30A R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
112.	CR. MISC./6115/2021 341,323,452,307,1 R.BAIL-1	1 SATYA PRAKASH @ RAKESH @ SATYA PRAKASH PANDAY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
113.	CR. MISC./6117/2021 447,341,323,504,5 R.BAIL-1	1 CHANDAN KUMAR GUPTA @ CHANDAN GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
114.	CR. MISC./6118/2021 341,307,304(B),30 R.BAIL-1	1 LAXMI GOSWAMI vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
115.	CR. MISC./6120/2021 302,120(B),34 R.BAIL-1	1 NISHIKANT DAS @ NISIKANT DAS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
116.	CR. MISC./6122/2021 302,201,34 R.BAIL-1	1 ALKA KUMARI @ SURUCHI KUMARI vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
117.	CR. MISC./6123/2021 457,380 R.BAIL-1	1 AKHILESH KUMAR@AKHILESH PASWAN vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
118.	CR. MISC./6126/2021 REGULAR bAIL R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	A.G.
119.	CR. MISC./6127/2021 302,34 R.BAIL-1	1 NIRAJ KUMAR vs STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G. MIRA KUMARI

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120.	CR. MISC./6128/2021 392 R.BAIL-1	1 ARJUN KUMAR @ BAHELIYA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
121.	CR. MISC./6130/2021 147,148,149,323,3 R.BAIL-1	1 SANJAY KAPAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
122.	CR. MISC./6132/2021 302,34 R.BAIL-1	1 SHIVAM KUMAR @ SHIVAM SHANDIL vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURINDER KUMAR	A.G.
123.	CR. MISC./7500/2021 30(a) R.BAIL-1	1 SUDHIR RANJAN vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
124.	CR. MISC./7504/2021 414 R.BAIL-1	1 DABLOO KUMAR @ DABLOO YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
125.	CR. MISC./7506/2021 30(a) R.BAIL-1	1 RANVIJAY KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G.
126.	CR. MISC./7507/2021 30(a),37(ii) R.BAIL-1	1 BIRJU SONAR @ BIRJU MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
127.	CR. MISC./7510/2021 302 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G. JAI PRAKASH SINGH PANKAJ KUMAR SINGH
128.	CR. MISC./7511/2021 302,120(B),34 R.BAIL-1	1 JITENDRA RAI @ JETHU @ JETHU RAI vs THE STATE OF BIHAR	SARVA DEO SINGH NAUSHAD AKHTAR SANJAY KUMAR	A.G.
129.	CR. MISC./7516/2021 30(A) R.BAIL-1	1 SANTOSH RAI vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G.
130.	CR. MISC./7517/2021 302,120(B),34 R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV	A.G.
131.	CR. MISC./7518/2021 392 R.BAIL-1	1 RAM SAKAL MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
132.	CR. MISC./7521/2021 304(B),201,34 R.BAIL-1	1 BRIJ KISHOR SINGH @ BRAJ KISHOR SINGH @ BRAJKISHOR SINGH vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G.
133.	CR. MISC./7523/2021 272,273 R.BAIL-1	1 SHIVNATH PASWAN vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHIVAM	A.G.
134.	CR. MISC./7524/2021 307,34 R.BAIL-1	1 PANKAJ CHOUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
135.	CR. MISC./7531/2021 30A R.BAIL-1	1 GORAKH MAHTO vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
136.	CR. MISC./7532/2021 REGULAR BAIL R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR ANIMESH ARVIND KUMAR VERMA	A.G.
137.	CR. MISC./7534/2021 30(A) R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.
138.	CR. MISC./7535/2021 341,323,504,506,3 R.BAIL-1	1 BASUDEV YADAV @ BASDEV YADAV vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
139.	CR. MISC./7538/2021 392 R.BAIL-1	1 MD. MINAJ @ MD. MINHAIJ vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
140.	CR. MISC./7539/2021 302,120(B),34 R.BAIL-1	1 MD. NAEEM MIA @ NAIM MIYAN @ SAHTU vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ 5681	A.G.
141.	CR. MISC./7540/2021 302,120(B),34 R.BAIL-1	1 RAKESH SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
142.	CR. MISC./7545/2021 304(B),34 R.BAIL-1	1 SANJEET MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
143.	CR. MISC./7549/2021 302,34 R.BAIL-1	1 NIRAJ KUMAR @ NEPALI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
144.	CR. MISC./7559/2021 147,148,149,341,3 R.BAIL-1	1 OM PRAKASH SINGH @ MACHHALI SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G. ABUL KALAM
145.	CR. MISC./7565/2021 392,394 R.BAIL-1	1 BIPIN KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
146.	CR. MISC./7566/2021 379 R.BAIL-1	1 MAUFUJ ALAM @ MAHFUJ ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
147.	CR. MISC./7573/2021 376(D),341,342,36 R.BAIL-1	1 ANSHU KUMAR @ KARU vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.



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148.	CR. MISC./7577/2021 341,323,324,379,3 R.BAIL-1	1 SIYARAM GIRI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
149.	CR. MISC./7580/2021 30(a),38(1),41(1) R.BAIL-1	1 MANGAL YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
150.	CR. MISC./7582/2021 30(a) R.BAIL-1	1 SIKENDRA SINGH @ SIKANDRA SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
151.	CR. MISC./7587/2021 20,21,22,23 R.BAIL-1	2 SUNIL KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
152.	CR. MISC./7589/2021 302,201,120(B),34 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
153.	CR. MISC./7593/2021 Regular bail R.BAIL-1	1 SHYAM SUNDAR YADAV vs THE STATE O BIHAR	ANUJ KUMAR	A.G. ARUN
154.	CR. MISC./7598/2021 false implication R.BAIL-1	1 RUPESH KUMAR YADAV @ JHUNNA vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
155.	CR. MISC./7601/2021 379,414,427,467,4 R.BAIL-1	1 MD. MAINUDDIN vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN DEWESH KUMAR PANDEY	A.G.
156.	CR. MISC./7607/2021 304(B),120(B) R.BAIL-1	1 AKALU RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
157.	CR. MISC./7608/2021 414 R.BAIL-1	1 SIKANDAR YADAV vs THE STATE OF BIHAR	RANJEET CHOUBEY	A.G.
158.	CR. MISC./7609/2021 272,273,34 R.BAIL-1	1 VIKRAM KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD SHREE NIWAS SINGH ASHOK KUMAR	A.G.
159.	CR. MISC./7610/2021 399,402 R.BAIL-1	1 SACHIN KUMAR @ RAJIV RANJAN @ RAJIV RANJAN SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
160.	CR. MISC./7611/2021 376 R.BAIL-1	1 MD HAFIZ QURESHI @ HAFIZ KAISER vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
161.	CR. MISC./7613/2021 401,413,414 R.BAIL-1	1 SANJIV CHAUDHARY @ SANJIV KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
162.	CR. MISC./7614/2021 147,148,149,307,3 R.BAIL-1	1 SOHAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. SUBHASH KUMAR JHA RANJAN KUMAR JHA
163.	CR. MISC./7617/2021 Regular bail R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
164.	CR. MISC./7618/2021 regular bail R.BAIL-1	1 RAMESH CHOUDHRY vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
165.	CR. MISC./7619/2021 20(b),(ii)(c),21( R.BAIL-1	1 HRIDAYA vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G.
166.	CR. MISC./7623/2021 399,402 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
167.	CR. MISC./7627/2021 147,148,149,341,3 R.BAIL-1	1 SUDAMA MAHTO vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
168.	CR. MISC./7629/2021 379 R.BAIL-1	1 VISHAL MADHESHIYA vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G.
169.	CR. MISC./7630/2021 342,323,325,365,4 R.BAIL-1	1 SANJAY PASWAN vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
170.	CR. MISC./7636/2021 302,34 R.BAIL-1	1 CHANDU MANJHI vs THE STATE OF BIHAR	BINIT KUMAR	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI
171.	CR. MISC./7639/2021 147,148,149,341,3 R.BAIL-1	1 MANIYA @ MANI @ MANI KUMAR vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH RAMASHANKAR SINGH	A.G.
172.	CR. MISC./7641/2021 25(1-B)a,26,35 R.BAIL-1	1 SUNAY KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
173.	CR. MISC./7643/2021 147,148,149,341,3 R.BAIL-1	1 CHHATRI MNADAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @ DEEPAK SAHAY	A.G.
174.	CR. MISC./7647/2021 3,4 R.BAIL-1	1 GUGLA @ NAWAL KUMAR MODI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.

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175.	CR. MISC./7648/2021 395 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
176.	CR. MISC./7650/2021 30-A R.BAIL-1	1	MOHAMMAD ARBAZ vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
177.	CR. MISC./7651/2021 147,148,149,341,3 R.BAIL-1	1	BABLU SAHANI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
178.	CR. MISC./7656/2021 379,34 R.BAIL-1	1	SHAMBHU MANDAL vs THE STATE OF BIHAR	RANA VIKRAM SINGH	A.G.
179.	CR. MISC./7657/2021 30(a) R.BAIL-1	1	IKBAL HUSSAIN @ RAJA vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G.
180.	CR. MISC./7658/2021 30-A R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	BINOD KUMAR AMAR KUMAR SINGH	A.G.
181.	CR. MISC./7661/2021 379 R.BAIL-1	1	WISHESH KUMAR @ VISHESH PRASAD vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
182.	CR. MISC./7665/2021 414,34 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
183.	CR. MISC./7668/2021 392 R.BAIL-1	1	SHYAM KUMAR SAHANI vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK RAM KISHOR CHAUDHARY	A.G.
184.	CR. MISC./7670/2021 30A R.BAIL-1	1	WASIM AKRAM vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
185.	CR. MISC./7672/2021 30(a) R.BAIL-1	1	LALLO YADAV @ LALLU YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
186.	CR. MISC./7675/2021 395,397 R.BAIL-1	1	NURUDDIN vs THE STATE OF BIHAR	VINAY RANJAN	A.G.
187.	CR. MISC./7676/2021 302,303,34, R.BAIL-1	1	KHUSH NANDAN KUMAR SINGH vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
188.	CR. MISC./7678/2021 302,201,34 R.BAIL-1	1	VIVEK KUMAR @ JUGNU KUMAR vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH	A.G.
189.	CR. MISC./7685/2021 307,326A,341,34 R.BAIL-1	1	USHA DEVI vs THE STATE OF BIHAR	SUJIT KUMAR SINGH	A.G.
190.	CR. MISC./7686/2021 302,201 R.BAIL-1	1	RAVINA KUMARI vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
191.	CR. MISC./7687/2021 399,402 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
192.	CR. MISC./7691/2021 8,20,22,29 R.BAIL-1	1	ANIL KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
193.	CR. MISC./7693/2021 147,148,149,341,3 R.BAIL-1	1	DEEPAK KUMAR RAWAT @ DEEPAK RAWAT vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G.
194.	CR. MISC./7695/2021 false implication R.BAIL-1	1	GANOUR RAI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. SANJAY KUMAR @ S.K. ANJANA
195.	CR. MISC./7699/2021 30A R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
196.	CR. MISC./7701/2021 302,34 R.BAIL-1	1	PAWAN CHAUDHARY vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
197.	CR. MISC./7706/2021 302,34 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
198.	CR. MISC./7709/2021 392 R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
199.	CR. MISC./7710/2021 304B,201,34 R.BAIL-1	1	RAMBODH KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
200.	CR. MISC./7712/2021 414,353 R.BAIL-1	1	JAGDISH KUMAR SAH vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
201.	CR. MISC./7713/2021 392 R.BAIL-1	1	JITENDRA KUMAR @ JITENDRA RAY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
202.	CR. MISC./7719/2021 regular bail R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA	A.G.

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203.	CR. MISC./7725/2021 30A,37-I R.BAIL-1	1	PRAMOD KUMAR @ PRAMOD CHAUDHARY vs THE STATE OF BIHAR	SATYA VEER SANJAY KUMAR JHA	A.G.
204.	CR. MISC./7727/2021 302,34 R.BAIL-1	1	ARJUN MANDAL @ ARJUN KORIYAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
205.	CR. MISC./7728/2021 414,34 R.BAIL-1	1	BINOD PASWAN vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
206.	CR. MISC./7730/2021 376,504,506 R.BAIL-1	1	CHULWA PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
207.	CR. MISC./7732/2021 Regular bail R.BAIL-1	1	AMIT SAH @ AMIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
208.	CR. MISC./7733/2021 411,413,414 R.BAIL-1	1	MD. DILSHAD vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G.
209.	CR. MISC./7735/2021 304B,120B,34 R.BAIL-1	1	MANOJ SINGH vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	A.G.
210.	CR. MISC./7738/2021 25(1-b)a,26,35 R.BAIL-1	1	KAMAL SHAH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
211.	CR. MISC./7739/2021 392 R.BAIL-1	1	BINAY KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
212.	CR. MISC./7740/2021 33,41,42 R.BAIL-1	1	MAHAVIR URAON vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
213.	CR. MISC./7742/2021 392 R.BAIL-1	1	RANJEET CHAUDHARY vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
214.	CR. MISC./7743/2021 302,34 R.BAIL-1	1	RAVIKANT @ RAVIKANT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
215.	CR. MISC./7744/2021 7(a) R.BAIL-1	1	SITA RAM YADAV vs THE STATE OF BIHAR	SHAMA SINHA	A.G.
216.	CR. MISC./7746/2021 457,380, R.BAIL-1	1	DILIP KUMAR DAS @ DILIP RAVIDAS vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G.
217.	CR. MISC./7747/2021 376 R.BAIL-1	1	MOHAMMAD SHAHNAWAZ vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. MD. HUSSAIN
218.	CR. MISC./7749/2021 302,201,34 R.BAIL-1	1	SURESH THAKUR vs THE STATE OF BIHAR	DINESH JHA	A.G.
219.	CR. MISC./7755/2021 392,395,412 R.BAIL-1	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
220.	CR. MISC./7758/2021 392 R.BAIL-1	1	MD. RIZWAN vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
221.	CR. MISC./7759/2021 25-1-B-A,26,35 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
222.	CR. MISC./7760/2021 30(a),32,41(i) R.BAIL-1	1	DABLU SAH @ DABLU KUMAR SAH vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
223.	CR. MISC./9155/2021 341,323,307,354A, R.BAIL-1	1	SILTHA MANDAL @ SINTU MANDAL vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
224.	CR. MISC./9156/2021 363,365,302,201,1 R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR PAWAN KUMAR CHAURASIA	A.G.
225.	CR. MISC./9157/2021 20,22,23,24,27,29 R.BAIL-1	1	MUKDAR MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
226.	CR. MISC./9158/2021 302,201,34, R.BAIL-1	1	DR. RAMCHANDRA KUMAR @ DR. R. KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G.
227.	CR. MISC./9159/2021 461,379,411,34 R.BAIL-1	1	GORAKHA MALI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
228.	CR. MISC./9161/2021 376, R.BAIL-1	1	SANJAY GIRI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
229.	CR. MISC./9162/2021 399,402 R.BAIL-1	1	MOHAMMED MUMTAZ vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	A.G.
230.	CR. MISC./9163/2021 147,148,149,341,3 R.BAIL-1	1	RAMPRAVESH RAUT vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA DEEPAK KUMAR	A.G.

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231.	CR. MISC./9165/2021 364,365,120B,302 R.BAIL-1	1	BABAJI CHAUDHARY @ BABAJI @ SANOJ CHOUDHARY vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
232.	CR. MISC./9166/2021 147,148,323,307,3 R.BAIL-1	1	SONU MUSHAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
233.	CR. MISC./9169/2021 20B-3,22-3,23-3,2 R.BAIL-1	1	MAJUDUL HAQUE vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
234.	CR. MISC./9170/2021 392 R.BAIL-1	1	RINKU YADAV vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	A.G.
235.	CR. MISC./9171/2021 25(1-b)a,26,27,35 R.BAIL-1	1	SHADAB@SHAHBAZ ALAM@SHADAB SHAHWAZ ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
236.	CR. MISC./9173/2021 409,419,420,467,4 R.BAIL-1	1	SHIVAGYA SAHU vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. MADHURI LATA RANDHIR KUMAR
237.	CR. MISC./9174/2021 395 R.BAIL-1	1	BAIJU KUMAR YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
238.	CR. MISC./9175/2021 20,22 R.BAIL-1	1	SURESH BHARTI @ SURESH GIRI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
239.	CR. MISC./9176/2021 30,30A R.BAIL-1	1	RAM CHANDRA MUKHIYA vs THE STATE OF BIHAR	BHOLA PRASAD MUKESH KUMAR JHA INDRAJEET KUMAR	BINOD KUMAR
240.	CR. MISC./9177/2021 489(A),406 R.BAIL-1	1	RAJESH KUMAR GUPTA @ RAJESH PRASAD @ RATAN vs THE STATE OF BIHAR	RAKESH KUMAR VERMA	A.G. AVANISH KUMAR SINGH
241.	CR. MISC./9180/2021 447,448,323,341,3 R.BAIL-1	1	MD GUDDU vs THE STATE OF BIHAR	KEDAR JHA	A.G. JAGNNATH SINGH PRAVASHANKAR MISHRA
242.	CR. MISC./9187/2021 392,397 R.BAIL-1	1	GULSAN KUMAR @ PRINCE vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
243.	CR. MISC./9194/2021 20,22,24 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
244.	CR. MISC./9195/2021 414 R.BAIL-1	1	RAMDEO YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	A.G.
245.	CR. MISC./9196/2021 30(a) R.BAIL-1	1	CHANDAN JHA vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
246.	CR. MISC./9197/2021 30(a) R.BAIL-1	1	SUNNY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA NEERAJ NISCHAL	A.G.
247.	CR. MISC./9201/2021 147,148,149,341,3 R.BAIL-1	1	MANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DHANNJAY KUMAR NO 2
248.	CR. MISC./9203/2021 30(a) R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
249.	CR. MISC./9205/2021 413,414 R.BAIL-1	1	ANUJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
250.	CR. MISC./9207/2021 30(A) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY DAIZY KUMARI	A.G.
251.	CR. MISC./9209/2021 392 R.BAIL-1	1	GAUTAM JHA vs THE STATE OF BIHAR	SANJAY KUMAR NAGMA SHAMIM IMRAN	A.G.
252.	CR. MISC./9211/2021 30(A) R.BAIL-1	1	RAUSHAN KUMAR RANGEELA @ SONU SHARMA vs THE STATE OF BIHAR	JAGDISH PRASAD SINGH	A.G.
253.	CR. MISC./9213/2021 30A R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH ANIL KUMAR SHARMA	A.G.
254.	CR. MISC./9215/2021 30(a) R.BAIL-1	1	SAHINDAR MANJHI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
255.	CR. MISC./9219/2021 302,34 R.BAIL-1	1	SUDESH CHOUDHRY @ SURESH CHOUDHRY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. BRAJ BHUSHAN PODDAR
256.	CR. MISC./9220/2021 302,307,34,120(B) R.BAIL-1	1	MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. RAJESH RANJAN NO1 SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR
257.	CR. MISC./9223/2021 399,402,414 R.BAIL-1	1	MD. HIFAJAT ALIAS MALLU vs THE STATE OF BIHAR	ARUN KUMAR	A.G.

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258.	CR. MISC./9224/2021 30(a) R.BAIL-1	1	VISHAL SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
259.	CR. MISC./9226/2021 302,120B,201 R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
260.	CR. MISC./9228/2021 461,379 R.BAIL-1	1	MANTU SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
261.	CR. MISC./9229/2021 30(a) R.BAIL-1	1	AMRIT KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
262.	CR. MISC./9230/2021 399,402,34 R.BAIL-1	1	JITTU @ JITENDRA KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
263.	CR. MISC./9231/2021 392 R.BAIL-1	1	HIMANSHU KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
264.	CR. MISC./9236/2021 341,323,325,307,4 R.BAIL-1	1	CHANDRABHAN SHUKLA @ CHANDRABHAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
265.	CR. MISC./9238/2021 341,323,337,338,3 R.BAIL-1	1	SARITA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
266.	CR. MISC./9240/2021 413,414,34 R.BAIL-1	1	PRADUMAN KUMAR @ PRADHUMAN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
267.	CR. MISC./9241/2021 392 R.BAIL-1	1	VIJAY RAM vs THE STATE OF BIHAR	SANJAY KUMAR IMRAN NAGMA SHAMIM	A.G.
268.	CR. MISC./9242/2021 307,323,324,326,3 R.BAIL-1	1	MUKESH SAHNI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
269.	CR. MISC./9247/2021 394 R.BAIL-1	1	JAIRUL ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
270.	CR. MISC./9250/2021 328,302,34 R.BAIL-1	1	DOLI DEVI @DOLI @DOLI KUMARI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. AJAY KUMAR JHA
271.	CR. MISC./9251/2021 25(1-b)a,26,35 R.BAIL-1	1	RAJKISHORE KUMAR @ RAJKISHORE SINGH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
272.	CR. MISC./9252/2021 r. bail R.BAIL-1	1	MANISH KUMAR @ MANISH SAHNI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
273.	CR. MISC./9253/2021 419,420,424,467,4 R.BAIL-1	1	KARAN JHA vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	A.G.
274.	CR. MISC./9255/2021 395,397,412,201,1 R.BAIL-1	1	ARUN PASWAN vs THE STATE OF BIHAR	ANKIT KUMAR SHYAM ANAND	A.G.
275.	CR. MISC./9258/2021 302,34 R.BAIL-1	1	CHHOTU KUMAR @AICHA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
276.	CR. MISC./9259/2021 363,366,366(A),50 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
277.	CR. MISC./9261/2021 366A,376,323,341, R.BAIL-1	1	BIKASH KUAR SAHNI @ BIKASH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
278.	CR. MISC./9262/2021 147,148,149,452,4 R.BAIL-1	1	SANJAY YADAV @ABHAY YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
279.	CR. MISC./9264/2021 30A R.BAIL-1	1	ARVIND RAI vs THE STATE OF BIHAR	SANJAY KUMAR SINHA DEEPAK KUMAR	A.G.
280.	CR. MISC./9268/2021 Regular bail R.BAIL-1	1	RITESH RAUT vs THE STATE OF BIHAR	AMIT ANAND	A.G.
281.	CR. MISC./9269/2021 366A,376,120B R.BAIL-1	1	MD. DANISH vs THE STATE OF BIHAR	ABHIJEET GAUTAM RAJNISH KUMAR SINGH RUPESH KUMAR	A.G.
282.	CR. MISC./9270/2021 20,22 R.BAIL-1	1	KHURSHID ALAM @ MD KHURSHID ALAM @ BHOLA vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.

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283.	CR. MISC./9275/2021 341,323,307,504,5 R.BAIL-1	1	ASHOK YADAV @ ASHOK PRASAD vs THE STATE OF BIHAR	ANKIT KATRIAR SATYENDRA PRASAD SINGH	A.G.
284.	CR. MISC./9279/2021 22A R.BAIL-1	1	MANJEET KUMAR @ LAKHAN vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
285.	CR. MISC./9293/2021 302/34 R.BAIL-1	1	SANJU CHAUDHARY @ SANJIV KUMAR vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G.
286.	CR. MISC./9294/2021 376 R.BAIL-1	1	ASHOK KUMAR PASWAN @ ASHOK PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANTOSH KUMAR	A.G.
287.	CR. MISC./9295/2021 30A R.BAIL-1	1	MD. SONU vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
288.	CR. MISC./9301/2021 302,201,34 R.BAIL-1	1	OM PRAKASH @ DAHAUR @ DAHAUR SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
289.	CR. MISC./9303/2021 304B,34 R.BAIL-1	1	ASHOK THAKUR vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR	A.G.
290.	CR. MISC./9306/2021 25(1-B)A,26,35 R.BAIL-1	1	NAVIN PANDEY @ NAVEEN PANDEY vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
291.	CR. MISC./9308/2021 379,411 R.BAIL-1	1	AFTAB vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SHASHIKANT YADAV SANTOSH KUMAR	A.G.
292.	CR. MISC./9309/2021 30A R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
293.	CR. MISC./9310/2021 379,420 R.BAIL-1	1	GAUTAM KUMAR @ RAUSHAN KUMAR @ GAUTAM KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAHUL KUMAR	A.G. AMIT KUMAR JHA
294.	CR. MISC./9311/2021 regular bail R.BAIL-1	1	JINAT ARA @ JINAT ARA KHATUN @ NAZMI JINAT SERVER vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
295.	CR. MISC./9313/2021 302,34 R.BAIL-1	1	BINDESHWAR PASWAN @ BINESHWAR PASWAN vs THE STATE OF BIHAR	DILIP KUMAR	A.G.
296.	CR. MISC./9314/2021 411,413,414,401 R.BAIL-1	1	TIMPAL KUMAR @ BAJRANGI KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
297.	CR. MISC./9317/2021 302,201,34 R.BAIL-1	1	JITENDRA CHOUDHARY vs THE STATE OF BIHAR	BINOD KUMAR BIPIN KUMAR	A.G.
298.	CR. MISC./9319/2021 30A R.BAIL-1	1	CHANDAN SHARMA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
299.	CR. MISC./9320/2021 Regular bail R.BAIL-1	1	NEELAM @ NAGINA @ NAGIYA @ SONI @ SONI KUMARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
300.	CR. MISC./9321/2021 147,148,149,323,3 R.BAIL-1	1	LAGANDEO YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. AKASH RAJ
301.	CR. MISC./9322/2021 302,120(B),34 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VIRENDRA KUMAR
302.	CR. MISC./9324/2021 Regular bail R.BAIL-1	1	ANIL CHAUDHARY @ ANIL CHAUDHARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
303.	CR. MISC./9327/2021 25(1-b)a,26,35 R.BAIL-1	1	SACHIN KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G.
304.	CR. MISC./9331/2021 20(b),22,23,24 R.BAIL-1	1	SHREEKISHUN SAH @ SRIKISHUN SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
305.	CR. MISC./9332/2021 Regular bail R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR
306.	CR. MISC./9333/2021 341,323,307,427,3 R.BAIL-1	1	NEERAJ KUMAR YADAV @ PALTU YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
307.	CR. MISC./9335/2021 341,326,307,504,3 R.BAIL-1	1	PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G. HRIDAY NARAYAN HARSHIT

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308.	CR. MISC./9336/2021 regular bail R.BAIL-1	1	VIJAY MANDAL @VINAY MANDAL vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM PRIYANKA SINGH	A.G.
309.	CR. MISC./9338/2021 302,34 R.BAIL-1	1	ANJAN KUMAR SHUKLA @ A. K SHUKLA vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. AMAL KUMAR SINHA
310.	CR. MISC./9340/2021 It may be a case R.BAIL-1	1	ANIKET KUMAR @ ANIKET ANAND vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
311.	CR. MISC./9344/2021 392 R.BAIL-1	1	SONELAL KUMAR @ SONELAL KUMAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
312.	CR. MISC./9350/2021 302,34 R.BAIL-1	1	KANHAIYA KUMAR CHAUDHARY vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
313.	CR. MISC./9352/2021 30(a) R.BAIL-1	1	SATISH RAI @ SATISH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
314.	CR. MISC./9355/2021 435,387,504,506,3 R.BAIL-1	1	BHANU SAHANI @ BHANU SAHNI vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
315.	CR. MISC./9357/2021 30(a) R.BAIL-1	1	LAKHABINDRA SINGH @LAKHVINDRA SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SHYAM KUAMR	A.G.
316.	CR. MISC./9360/2021 341,323,307,504,5 R.BAIL-1	1	JINE LAL MAHATO @ JINILAL MAHATO @ JINELAL MAHTO @ JENELAL MAHTO vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
317.	CR. MISC./9361/2021 341,323,307,302,3 R.BAIL-1	1	ROHIT KUMAR SINHA @ ROHIT KUMAR SINGHA @ ROHIT KUMAR vs THE STATE OF BIHAR	ROHAN VERMA	A.G. AMARENDRA KUMAR SINGH AMARENDRA KUMAR SINGH
318.	CR. MISC./9362/2021 379,411 R.BAIL-1	1	RAVI RANJAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
319.	CR. MISC./9365/2021 30(A) R.BAIL-1	1	YOGESH YADAV vs THE STATE OF BIHAR	HARSH SINGH	A.G.
320.	CR. MISC./9367/2021 30(a) R.BAIL-1	1	DILIP RAM vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
321.	CR. MISC./9369/2021 341,323,504,506,3 R.BAIL-1	1	LAKHAN YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR	A.G. UDAY NARAYAN SINGH
322.	CR. MISC./9372/2021 r. bail R.BAIL-1	1	MOKHATAR @ MD. MOKHATAR @ MD. MUKTAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. AWADHESH KUMAR SINGH
323.	CR. MISC./11446/2021 30,30(A),38,41 R.BAIL-1	1	AJAY KUMAR @ AJAY MANJHI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	CHANDRA BHUSHAN PRASAD
324.	CR. MISC./11448/2021 379,411 R.BAIL-1	1	SHAMIYAL LAL vs THE STATE OF BIHAR	UMA SHANKAR PRASAD SINGH	CHANDRA BHUSHAN PRASAD
325.	CR. MISC./11452/2021 366(A),323,328,50 R.BAIL-1	1	MUKESH SAH @ MUKESH KUMAR SAH vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	MOHAMMED ARIF SINGH
326.	CR. MISC./11455/2021 25-1-B,A,26,35 R.BAIL-1	1	GOLU PANDEY vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
327.	CR. MISC./11460/2021 272,273,120B,34 R.BAIL-1	1	ABU SHAMA vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
328.	CR. MISC./11461/2021 30(a),56(b) R.BAIL-1	1	RAJEEV KUMAR vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
329.	CR. MISC./11465/2021 392,411 R.BAIL-1	1	SATISH PASWAN vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	SANJAY KUMAR SHARMA
330.	CR. MISC./11467/2021 20-B-II-C,22-B R.BAIL-1	1	VINOD KUMAR PANDEY @ VINOD @ DAL PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
331.	CR. MISC./11474/2021 147,148,149,341,3 R.BAIL-1	1	SATYENDRA RAVIDAS @ BIDHAYAK vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
332.	CR. MISC./11484/2021 304(B),34 R.BAIL-1	1	AMLESH YADAV vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.

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333.	CR. MISC./11492/2021 147,148,149,341,3 R.BAIL-1	1 SHIV SHANKAR KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN RAVI SHANKAR SINGH	A.G.
334.	CR. MISC./11500/2021 307,504,506,34 R.BAIL-1	1 PANDAV YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	NITYA NAND TIWARY
335.	CR. MISC./11506/2021 376,511 R.BAIL-1	1 RANJEET SINGH vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
336.	CR. MISC./11514/2021 341,323,504,506,3 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
337.	CR. MISC./11525/2021 302,304(B),34 R.BAIL-1	1 BABITA DEVI vs THE STATE OF BIHAR	SHIVNANDAN SAH	A.G.
338.	CR. MISC./11531/2021 302,34 R.BAIL-1	1 RANJAN KUMAR SINGH @ RANJAY KUMAR @ PUTTU @ KUTTU vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
339.	CR. MISC./11537/2021 341,323,324,307,3 R.BAIL-1	1 RANJEET RISHI @ GHOTAY RISHI @ GHOTAI RISHI vs THE STATE OF BIHAR	SURESH PRASAD SAH	A.G.
340.	CR. MISC./11540/2021 30(a) R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	DRONACHARYA ARGHESH KUMAR	MD. NAZIR ANSARI
341.	CR. MISC./11555/2021 25(1-B)A,26,35 R.BAIL-1	1 GOLU KAMAT @ GOLU KUMAR @ GOLOO KAMAT vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
342.	CR. MISC./11576/2021 302,201,498(A),34 R.BAIL-1	1 RAM KARAN RAI vs THE STATE OF BIHAR	RAVINDRA GAIYAGHEY	A.G.
343.	CR. MISC./11580/2021 414 R.BAIL-1	1 NARESH SHARMA @ NARESH THAKUR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	MRITUNJAY KUMAR NIRALA
344.	CR. MISC./11582/2021 363,365 R.BAIL-1	1 DILIP KUMAR SINGH vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	ABHAY KUMAR ROY AVINASH KUMAR KRISHNA CHANDRA
345.	CR. MISC./11595/2021 366A,363,376, R.BAIL-1	1 BANTI KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
346.	CR. MISC./11596/2021 bail R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
347.	CR. MISC./11600/2021 439 and 440 R.BAIL-1	1 KUMOD MANDAL @ KUMOD KUMAR MANDAL vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
348.	CR. MISC./11601/2021 341,448,323,324,3 R.BAIL-1	1 RADHA KISHUN PRASAD vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
349.	CR. MISC./11603/2021 363,365,366A,504, R.BAIL-1	1 GUNJA KUMAR @ PRABHAKAR KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD	MD. IFTEKHAR MAHMOOD
350.	CR. MISC./11604/2021 392, R.BAIL-1	1 AMARJEET KUMAR @ KILLER vs THE STATE OF BIHAR	N. A. SHAMSI	PREM KUMAR JHA
351.	CR. MISC./11606/2021 272,273, R.BAIL-1	1 DHARMENDRA KUMAR @ DHARMENDRA vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	BINOD KUMAR
352.	CR. MISC./11609/2021 394,302 R.BAIL-1	1 SHASHI MEHTA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
353.	CR. MISC./11610/2021 394,34, R.BAIL-1	1 LAXMI MUKHIYA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH ANJANI PARASHAR	NITYA NAND TIWARY
354.	CR. MISC./11612/2021 30A R.BAIL-1	1 NAWJED ALAM @ NAUJED ALAM @ NAWJES ALAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	ANIL KUMAR SINGH NO. 1
355.	CR. MISC./11613/2021 396,394,302,34 R.BAIL-1	1 KAMESHWAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
356.	CR. MISC./11615/2021 30A R.BAIL-1	1 RAJU KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN	NAVIN KUMAR PANDEY



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357.	CR. MISC./11616/2021 30(A) R.BAIL-1	1	MUNNA KUMAR vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK KUMAR	A.G.
358.	CR. MISC./11620/2021 Regular bail R.BAIL-1	1	JITENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
359.	CR. MISC./11623/2021 30(A) R.BAIL-1	1	KUNAL DOM vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	A.G.
360.	CR. MISC./11625/2021 Regular bail R.BAIL-1	1	UMESH RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
361.	CR. MISC./11629/2021 25(1-b)a,26,35 R.BAIL-1	1	AMIT KUMAR @ BIHARI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	SHAHEEN BEGUM
362.	CR. MISC./11635/2021 25(1-B)A,26-I R.BAIL-1	1	RAVISH KUMAR @ PHUCHIYA vs THE STATE OF BIHAR	BIPIN BIHARI PRASAD KUMAR LALITESHWAR PD SINGH	DR. AJEET KUMAR
363.	CR. MISC./11637/2021 353,307,414,34 R.BAIL-1	1	VIJAY SAHANI @ RAJA SAHANI vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SUBHAM BAJAJ	NAWAL KISHORE PRASAD
364.	CR. MISC./11639/2021 341,323,504,307 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	ARUN KUMAR ARUN DSHIRENDRA KUMAR TRIVEDI	MOHAMMAD SUFYAN
365.	CR. MISC./11640/2021 341,323,325,307,4 R.BAIL-1	1	KAMANI DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR SHIVAM	A.G.
366.	CR. MISC./11647/2021 regular bail R.BAIL-1	1	SUDARSHAN KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY BIJETA BIJAY VARDHAN MAYA SHANKAR MISHRA	A.G.
367.	CR. MISC./11662/2021 420, R.BAIL-1	1	NITISH KUMAR @ D.N. vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR SWETA KUMARI	A.G.
368.	CR. MISC./11667/2021 409,420 R.BAIL-1	1	RAMJI PRASAD vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	PARMESHWAR MEHTA
369.	CR. MISC./11668/2021 302,201,34 R.BAIL-1	1	RAM SRESTH MAHTO vs THE STATE OF BIHAR	KAMESHWAR SINGH RAJNITI PRASAD SALONI SINHA	RAM BILASH ROY RAMAN
370.	CR. MISC./11671/2021 147,148,341,323,3 R.BAIL-1	1	BIKKI MAHATO vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	PARMESHWAR MEHTA
371.	CR. MISC./11674/2021 304b,201 R.BAIL-1	1	SUJIT YADAV vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
372.	CR. MISC./11676/2021 120B,420,467,468, R.BAIL-1	1	NAND KISHORE SINGH @ NANDU vs THE STATE OF BIHAR THROUGH C.B.I., BIHAR, PATNA.	NIRBHAY KUMAR SINGH	A.G.
373.	CR. MISC./11677/2021 bail R.BAIL-1	1	SIKANDAR MANDAL vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH SAKET KUMAR SINGH	A.G.
374.	CR. MISC./11678/2021 392 R.BAIL-1	1	SATYENDRA NAT vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G.
375.	CR. MISC./11679/2021 30-a R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJU KUMAR ARUN KUMAR PRASAD	A.G.
376.	CR. MISC./11680/2021 392 R.BAIL-1	1	NIKESH KUMAR @ NIVKU @ NIKKU @ NIKESH KUMAR NIKKU vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
377.	CR. MISC./11685/2021 401,414,379,411,3 R.BAIL-1	1	ABDUL KALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
378.	CR. MISC./11688/2021 147,148,149,269,2 R.BAIL-1	1	MAHESH SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	NIRMAL KUMAR SINHA
379.	CR. MISC./11691/2021 302,201,34 R.BAIL-1	1	OM PRAKASH SINGH @ BHUWAR YADAV vs THE STATE OF BIHAR	NAVIN KUMAR JHA BACHAN JEE OJHA DAIZY KUMARI	MUKESHWAR DAYAL
380.	CR. MISC./11703/2021 25(1-B)a,26,35 R.BAIL-1	1	RAMAN KUMAR vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G.
381.	CR. MISC./11707/2021 302 R.BAIL-1	1	JABUN TATMA @ JUBAN TATMA @ JAMUN TATMA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.

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382.	CR. MISC./11710/2021 341,323,324,307,3 R.BAIL-1	1	ASHISH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
383.	CR. MISC./11717/2021 379, R.BAIL-1	1	MD FATEH @ FATEH @ ISTIYAK vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
384.	CR. MISC./11720/2021 30A,56B R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
385.	CR. MISC./11721/2021 392,411 R.BAIL-1	1	GUNJAN THAKUR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR RAJIV RANJAN	A.G.
386.	CR. MISC./11722/2021 302,34 R.BAIL-1	1	FUL KUMARI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
387.	CR. MISC./11723/2021 341,323,307,379,5 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	KEDAR JHA	A.G.
388.	CR. MISC./11726/2021 REGULAR BAIL R.BAIL-1	1	AJIT KUMAR SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
389.	CR. MISC./11728/2021 302,34 R.BAIL-1	1	OM PRAKASH RAJVANSHI @ OM PRAKASH KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G. RAKESH KUMAR RIKESH SINHA
390.	CR. MISC./11734/2021 302,120B,34, R.BAIL-1	1	SATYENDAR YADAV vs THE STATE OF BIHAR	AMARENDRA KUMAR SATISH KUMAR	A.G. AJEET SINGH
391.	CR. MISC./11735/2021 420,465,468 R.BAIL-1	1	RAJNISH KUMAR KUSHWAHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
392.	CR. MISC./11737/2021 395,397 R.BAIL-1	1	SITARAM PANDIT vs THE STATE OF BIHAR	AJIT KUMAR	A.G.
393.	CR. MISC./11739/2021 30(a),32(1)(3),41 R.BAIL-1	1	NANDU KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH JITENDRA KUMAR	A.G.
394.	CR. MISC./11741/2021 302,120B R.BAIL-1	1	SUBUK LAL YADAV @ SUBUK YADAV vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH	A.G.
395.	CR. MISC./11743/2021 420,406,467,468,5 R.BAIL-1	1	OMKAR NATH vs THE STATE OF BIHAR	SANJAY SINHA KRISHNA MURTI SINGH MD. EQUBAL AHMAD SHWETA	A.G.
396.	CR. MISC./11744/2021 302,120B,201,363, R.BAIL-1	1	SAVITRI DEVI @ BALIYABALI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV PRIYADARSHI HARSHWARDHAN	A.G.
397.	CR. MISC./11745/2021 r. bail R.BAIL-1	1	BUCHUN RAM @ BUCHCHUN RAM vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
398.	CR. MISC./11748/2021 395,397 R.BAIL-1	1	MD AKIL vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
399.	CR. MISC./11749/2021 18(A),18(B),18(C) R.BAIL-1	1	SONU KUMAR @ MUNIW vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
400.	CR. MISC./11751/2021 13(1)(c)(d) R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI.	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
401.	CR. MISC./11752/2021 147,148,149,447,4 R.BAIL-1	1	MD. ANJAR @ MD. ANJAAR @ BABLU vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G.
402.	CR. MISC./11753/2021 447,302,34 R.BAIL-1	1	AJAY SINGH vs THE STATE OF BIHAR	PARTH GAURAV	A.G.
403.	CR. MISC./11756/2021 379,356 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
404.	CR. MISC./11758/2021 498(A) R.BAIL-1	1	AADAM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
405.	CR. MISC./11760/2021 366 R.BAIL-1	1	KAMLESH GOND vs THE STATE OF BIHAR	AMRENDRA NARAYAN RAI	A.G.
406.	CR. MISC./11762/2021 30A R.BAIL-1	1	RAJDEEP SINGH vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
407.	CR. MISC./11766/2021 147,148,149,341,3 R.BAIL-1	1	NAND LAL YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
408.	CR. MISC./11768/2021 272,273 R.BAIL-1	1	MD. NAUSHAD vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
409.	CR. MISC./11771/2021 25(1)(A),25(1-B)A R.BAIL-1	1	MAHENDRA SINGH vs THE STATE OF BIHAR	MD. HARUN QUARESHI MD. SHAMIMUDDIN	A.G.

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410.	CR. MISC./11773/2021 341,323,504,506,3 R.BAIL-1	1	BHOLA PASWAN vs THE STATE OF BIHAR	BRAJ BHUSHAN MISHRA	A.G.
411.	CR. MISC./11778/2021 379,411 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH AVNISH KUMAR SINGH	A.G.
412.	CR. MISC./11780/2021 30A R.BAIL-1	1	RISHI KUMAR vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G.
413.	CR. MISC./11781/2021 302,34,376D R.BAIL-1	1	URMILA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
414.	CR. MISC./11783/2021 341,323,308,504,3 R.BAIL-1	1	INDRADEO DAS vs THE STATE OF BIHAR	UMESH KUMAR VERMA	A.G. NIKHILESH KUMAR BINOD KUMAR SINHA
415.	CR. MISC./11784/2021 272,273, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
416.	CR. MISC./11785/2021 30(i),32(ii),34(i R.BAIL-1	1	DIPAK KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G.
417.	CR. MISC./11787/2021 302,34 R.BAIL-1	1	INDAL MAHTO @ INDAL MAHTON vs THE STATE OF BIHAR	AMIT NARAYAN DAYA SHANKAR PRASAD SINHA ARUN KUMAR SINHA NIRMALA KUMARI	A.G.
418.	CR. MISC./11791/2021 395,397,412, R.BAIL-1	1	ARUN RAJVANSHI @ GULEL vs THE STATE OF BIHAR	RAJNISH CHANDRA KAPIL DEO PANDEY	UMESH LAL VERMA
419.	CR. MISC./11794/2021 302,201,448,34 R.BAIL-1	1	DINESH RAJVANSHI vs THE STATE OF BIHAR	INDRADEO PRASAD	A.G.
420.	CR. MISC./11795/2021 457,380,411,34 R.BAIL-1	1	VIKASH KUMAR @ VIKAS KUMAR @ VIKASH KUMAR RAM vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
421.	CR. MISC./11798/2021 363,365, R.BAIL-1	1	PINTU CHOUHAN vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	AJIT KUMAR BHASKAR SHANKAR RAKESH SINGH
422.	CR. MISC./11799/2021 30A R.BAIL-1	1	VINOD YADAV vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
423.	CR. MISC./13243/2021 302,201,34 R.BAIL-1	1	MANOWAR ALAM @ MD MANOWAR ALAM @ MD DULARE @ DULARE vs THE STATE OF BIHAR	KEDAR JHA	A.G.
424.	CR. MISC./13246/2021 304B/34 R.BAIL-1	1	BISHAMBAR JHA @ BISHAMBHAR JHA vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G.
425.	CR. MISC./13248/2021 20,22,23 R.BAIL-1	1	ARJUN PRASAD @ RAMJEE @ NATU vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
426.	CR. MISC./13250/2021 25(1-AA),26(i)(ii R.BAIL-1	1	SAROJANI DEVI vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
427.	CR. MISC./13251/2021 392 R.BAIL-1	1	PUTUL SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
428.	CR. MISC./13252/2021 30A R.BAIL-1	1	RAM ISHWAR SAHNI @ RAM ISHWAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
429.	CR. MISC./13253/2021 341,323,279,338,3 R.BAIL-1	1	DURGA CHOUHAN vs THE STATE OF BIHAR	VIBHAKAR KUMAR RAJESH SINGH	A.G.
430.	CR. MISC./13255/2021 376, R.BAIL-1	1	MALHA MANJHI @ SATYENDRA MANJHI vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
431.	CR. MISC./13259/2021 30A R.BAIL-1	1	BHOLA RAM vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANOJ KUMAR	A.G.
432.	CR. MISC./13260/2021 30(a) R.BAIL-1	1	SULENDRA KUMAR MANDAL vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
433.	CR. MISC./13267/2021 307,34 R.BAIL-1	1	NARENDRA RAM @ LALENDRA RAM vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
434.	CR. MISC./13268/2021 392 R.BAIL-1	1	ROHIT YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.

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435.	CR. MISC./13273/2021 363,366(A) R.BAIL-1	1 MD. ASHIM vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SURYA PRAKASH SINGH	A.G.
436.	CR. MISC./13279/2021 147,148,149,341,4 R.BAIL-1	1 ALAGU SINGH vs THE STATE OF BIHAR	PARIJAT SAURAV MANISH PRAKASH	A.G.
437.	CR. MISC./13280/2021 326,307,34 R.BAIL-1	1 TULSI YADAV vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY DILIP KUMAR	A.G.
438.	CR. MISC./13285/2021 272,273,34 R.BAIL-1	1 VIKKY KUMAR @ VIKKY KUMAR MAHTO vs THE STATE OF BIHAR	MISS KUSUM RANI RATANAKAR JHA	A.G.
439.	CR. MISC./13286/2021 302,120b,34 R.BAIL-1	1 DHABRU ROY vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
440.	CR. MISC./13287/2021 30(A) R.BAIL-1	1 ABHISHEK KUMAR @ MINTU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANOJ KUMAR	A.G.
441.	CR. MISC./13291/2021 30(a) R.BAIL-1	1 GOVINDA KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
442.	CR. MISC./13295/2021 302,201,120(B) R.BAIL-1	1 MD. MAHTAB ALAM @ MD. MAHTAB KHAN vs THE STATE OF BIHAR	AMIT KUMAR ANAND MRINAL SHANKAR	A.G.
443.	CR. MISC./13297/2021 364,120(B),302,20 R.BAIL-1	1 SANJAY KUNWAR @ SANJAY KUMAR vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH UDBHAV	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN
444.	CR. MISC./13299/2021 302,34 R.BAIL-1	1 KARU YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH	A.G. SATYENDRA PRASAD SINGH
445.	CR. MISC./13300/2021 regular bail R.BAIL-1	1 AJIT SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G. MADAN JEET KUMAR RAVI PRAKASH
446.	CR. MISC./13305/2021 REGULAR BAIL R.BAIL-1	1 DECEE YADAV vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G.
447.	CR. MISC./13309/2021 302,120(B) R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
448.	CR. MISC./13312/2021 30(A) R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SANJANA	A.G.
449.	CR. MISC./13313/2021 392 R.BAIL-1	1 CHHOTU KUMAR PASWAN @ CHHOTU KUMAR @ CHHOTU PASWAN vs THE STATE OF BIHAR	BALRAM KAPRI	GULNAR BEGUM
450.	CR. MISC./13315/2021 147,148,149,341,3 R.BAIL-1	1 RAMAYAN MALI vs THE STATE OF BIHAR	CHHOTE LAL MISHRA ANAMIKA KUMARI	GULNAR BEGUM
451.	CR. MISC./13317/2021 341,323,307,379,5 R.BAIL-1	1 PRADEEP YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	ASHRAF ANSARI
452.	CR. MISC./13318/2021 r. bail R.BAIL-1	1 VINOD KUMAR KORI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
453.	CR. MISC./13319/2021 341,323,324,307,5 R.BAIL-1	1 RAMDAYAL PANDEY @ RAMDYAL PANDEY vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G. MILIND KUMAR MISHRA
454.	CR. MISC./13324/2021 302,34 R.BAIL-1	1 SAJAN SINGH @ ANKIT SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
455.	CR. MISC./13328/2021 341,323,384,385,3 R.BAIL-1	1 SANTOSH SAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
456.	CR. MISC./13329/2021 3,4,5 R.BAIL-1	1 CHANDAN RAJ @ ROUNIT vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
457.	CR. MISC./13330/2021 bail R.BAIL-1	1 SANJIT KUMAR vs THE STATE OF BIHAR	ANKIT KUMAR	A.G.
458.	CR. MISC./13334/2021 420,406,384,337,3 R.BAIL-1	1 SHAMIM ANSARI vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
459.	CR. MISC./13335/2021 302,307,324,323,3 R.BAIL-1	1 KHOKHA YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.

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460.	CR. MISC./13336/2021 366(A),34 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
461.	CR. MISC./13337/2021 395,397 R.BAIL-1	1 SAKIL @ MD. SAKIL vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
462.	CR. MISC./13339/2021 394 R.BAIL-1	1 CHANDAN MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
463.	CR. MISC./13340/2021 307,302 R.BAIL-1	1 SAIYED ALI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
464.	CR. MISC./13341/2021 395 R.BAIL-1	1 ABHISHEK PASWAN @ ABHISHEK KUMAR @ RAJA vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
465.	CR. MISC./13342/2021 420,376 R.BAIL-1	1 SURAJ PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
466.	CR. MISC./13344/2021 25(1-B)(A),26(2) R.BAIL-1	1 MANNU KUMAR JHA @ MANNU JHA @ MUNNU JHA vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G.
467.	CR. MISC./13346/2021 427,302,34 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH	A.G.
468.	CR. MISC./13352/2021 302,34 R.BAIL-1	1 RAM SAKHI DEVI @ RAM SAKHI vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	A.G.
469.	CR. MISC./13355/2021 147,148,149,341,3 R.BAIL-1	1 SUNIL SAHANI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	A.G.
470.	CR. MISC./13356/2021 304,34 R.BAIL-1	1 KAPLESHWAR RAM @ KAPIL RAM vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
471.	CR. MISC./13359/2021 489(A),489(B),489 R.BAIL-1	1 SILIP MAHTO vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
472.	CR. MISC./13365/2021 414,468,420,201,3 R.BAIL-1	1 RITIK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
473.	CR. MISC./13368/2021 395,412 R.BAIL-1	1 VIKAS KUMAR @ VIKAS YADAV @ LALU @ LALU YADAV @ LALLU vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	A.G.
474.	CR. MISC./13370/2021 363,366(A),34 R.BAIL-1	1 KAMAL LOHAR @ PRAKASH KUMAR @ KAMAL KUMAR LOHAR vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.
475.	CR. MISC./13372/2021 8,20(b)(ii)(c),25 R.BAIL-1	1 SHIV BALAK RAM vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. KANAK VERMA
476.	CR. MISC./13377/2021 366A,34 R.BAIL-1	1 RUBBI DEVI vs THE STATE OF BIHAR	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR RAJESH KUMAR	A.G.
477.	CR. MISC./13383/2021 147,148,149,323,3 R.BAIL-1	1 BINDA RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
478.	CR. MISC./13390/2021 Regular bail R.BAIL-1	1 VIKAS KUMAR @ JAJVEER @ KALU vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
479.	CR. MISC./13393/2021 regular bail R.BAIL-1	1 MUNNA MALIK @ SHAHBAJ @ SAHWAJ MALLIK @ MUNNA MALLIK vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G.
480.	CR. MISC./13396/2021 30D R.BAIL-1	1 JHADU MANJHI @ JHARU MANJHI @ JHARU MANDAL vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
481.	CR. MISC./13401/2021 30(a) R.BAIL-1	1 SHIV SHANKAR PASWAN vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
482.	CR. MISC./13402/2021 147,148,149,341,3 R.BAIL-1	1 BAHADUR YADAV vs THE STATE OF BIHAR	ARJUN PRASAD	A.G.
483.	CR. MISC./13404/2021 30A R.BAIL-1	1 SHANTI DEVI vs THE STATE OF BIHAR	NARESH PRASAD	A.G.
484.	CR. MISC./13405/2021 272,273,414,34 R.BAIL-1	1 KUNDAN KUMAR MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.

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485.	CR. MISC./13407/2021 30A R.BAIL-1	1	JAGDHARI SAW vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY DAIZY KUMARI	A.G.
486.	CR. MISC./13408/2021 304B,498A,34 R.BAIL-1	1	RAM BHADUR PANDIT vs THE STATE OF BIHAR	AMIT KUMAR SANJAY KUMAR SINGH	A.G.
487.	CR. MISC./13411/2021 420,467,471 R.BAIL-1	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH VISHAL KUMAR USHA KUMARI	A.G.
488.	CR. MISC./13413/2021 392 R.BAIL-1	1	GAURAV KUMAR @ MANTU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
489.	CR. MISC./13417/2021 147,148,149,323,3 R.BAIL-1	1	PITAMBAR YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
490.	CR. MISC./13420/2021 392 R.BAIL-1	1	RAMPRAVESH RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
491.	CR. MISC./13426/2021 364(A),120(B),34 R.BAIL-1	1	KAMALESH KUMAR @ AMALESH KUMAR @ KAMLESH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
492.	CR. MISC./13427/2021 30A,41(i)(ii) R.BAIL-1	1	RANJAN KUMAR @ RANJAN SINGH vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
493.	CR. MISC./13429/2021 147,149,323,504,3 R.BAIL-1	1	RAM PRAVESH YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BIPIN KUMAR
494.	CR. MISC./13430/2021 regular bail R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
495.	CR. MISC./13433/2021 395,397 R.BAIL-1	1	RANBIR KUMAR YADAV @ RANBIR YADAV vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
496.	CR. MISC./13434/2021 30A,32(2) R.BAIL-1	1	RAM KRISHNA YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
497.	CR. MISC./13435/2021 376,511 R.BAIL-1	1	MUNNA SAH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
498.	CR. MISC./13437/2021 regular bail R.BAIL-1	1	SHAKIL KHAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
499.	CR. MISC./13438/2021 420,406, R.BAIL-1	1	MILIND KUMAR JHA vs THE STATE OF BIHAR	INDRAJESH KUMAR VIKAS RATAN BHARTI	SATYENDRA NARAYAN SINGH INDRAJIT KUMAR
500.	CR. MISC./13441/2021 302,120B,34 R.BAIL-1	1	RUDAL @ RUDAL MANSURI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
501.	CR. MISC./13447/2021 394 R.BAIL-1	1	MUKESH PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
502.	CR. MISC./13452/2021 414,34, R.BAIL-1	1	RAMAYAN KUMAR MAHTO @ RAMAYAN MAHTO vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	MOHAMMAD SUFYAN
503.	CR. MISC./13453/2021 302,147,148,149,3 R.BAIL-1	1	AVINASH PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
504.	CR. MISC./13454/2021 341,342,448,452,5 R.BAIL-1	1	MD. ARMAN vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
505.	CR. MISC./13455/2021 307,120B R.BAIL-1	1	GENDHARI SINGH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
506.	CR. MISC./13468/2021 302,34 R.BAIL-1	1	RAJEEV KUMAR MISHRA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
507.	CR. MISC./13469/2021 420,406 R.BAIL-1	1	MD MERAJ vs THE STATE OF BIHAR THROUGH THE DISTRICT MANAGER, BIHAR STATE FOOD CORPORATION, EAST CHAMPARAN,	RAVINDRA KUMAR	SHAILENDRA KUMAR SINGH
508.	CR. MISC./13472/2021 147,148,149,341,3 R.BAIL-1	1	PRAKASH KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G. MRIGENDRA KUMAR RAMASHISH
509.	CR. MISC./13473/2021 272,273,414,34 R.BAIL-1	1	JITENDRA CHAUDHARY @ JITU CHAUDHARY @ JITENDRA vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
510.	CR. MISC./13476/2021 365,366,34 R.BAIL-1	1	JAKAUL AHMAD @ SALLU vs THE STATE OF BIHAR	DHRAMVEER	A.G.
511.	CR. MISC./13477/2021 341,323,324,325,3 R.BAIL-1	1	BIRENDRA MEHTA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.

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512.	CR. MISC./13478/2021 341,323,376,504,5 R.BAIL-1	1	CHHOTU KUMAR MANDAL @ CHHOTU KUMAR vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G. KAMLESH KUMAR PATHAK SANJAY KUMAR MANDAL RAM KISHOR CHAUDHARY
513.	CR. MISC./13479/2021 395,397 R.BAIL-1	1	VIKASH KUMAR MALI @ VIKASH MALI vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
514.	CR. MISC./13483/2021 25(1-B)A,26,35 R.BAIL-1	1	RAJESH SOREN vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
515.	CR. MISC./13488/2021 420,34 R.BAIL-1	1	BHIM RAJ SINGH @ BHIM JI vs THE STATE OF BIHAR	SANJEEV RANJAN PRANAYA SHANKER SINHA PRANAYA SHANKER SINHA	A.G.
516.	CR. MISC./13490/2021 342,363,365,504,3 R.BAIL-1	1	PRADEEP KUMAR JHA vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
517.	CR. MISC./13491/2021 394 R.BAIL-1	1	ABDUL KARIM vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
518.	CR. MISC./13493/2021 25(1-b)a,26,35 R.BAIL-1	1	DEEPAK KUMAR @ DIPAK MAHTO vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
519.	CR. MISC./13499/2021 20(b)(ii)(c) R.BAIL-1	1	DON PRASAD @ DON SAO @ RAMJEE PRASAD vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST	A.G.
520.	CR. MISC./13501/2021 147,148,149,323,3 R.BAIL-1	1	BADHU MAHTO vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
521.	CR. MISC./13504/2021 302,34, R.BAIL-1	1	SHAMO DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
522.	CR. MISC./13505/2021 30A R.BAIL-1	1	RANJAY SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
523.	CR. MISC./14932/2021 regular bail R.BAIL-1	1	FOOL KHAN @ NEZAMUL HODA KHAN vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
524.	CR. MISC./14938/2021 304-B,34 R.BAIL-1	1	JANKI DEVI vs THE STATE OF BIHAR	PRABHAKAR THAKUR	A.G.
525.	CR. MISC./14941/2021 395,397,412, R.BAIL-1	1	SUMANGAL KUMAR vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	A.G.
526.	CR. MISC./14942/2021 30A,56D R.BAIL-1	1	CHHATISH KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
527.	CR. MISC./14947/2021 353,307 R.BAIL-1	1	RAKESH KUMAR @ PINTU @ FAUJI vs THE STATE OF BIHAR	PRASHANT KUMAR TANUJA KUMARI	A.G.
528.	CR. MISC./14948/2021 147,148,149,323,3 R.BAIL-1	1	ANIKET KUMAR @ MUNNA GUPTA @ MUNNA vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G.
529.	CR. MISC./14949/2021 376,511,,341,354B R.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
530.	CR. MISC./14950/2021 302 R.BAIL-1	1	MD. IJHAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
531.	CR. MISC./14953/2021 364-A,34 R.BAIL-1	1	LALLU @ CHANDRAMANI @ CHANDRAMANI KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
532.	CR. MISC./14954/2021 147,148,149,341,3 R.BAIL-1	1	LALJEE PASI vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G.
533.	CR. MISC./14956/2021 186,189,353,465,4 R.BAIL-1	1	ANIL KUMAR GUPTA @ ANIL KUMAR SAH @ ANIL KUMAR SINGH @ ANIL vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
534.	CR. MISC./14958/2021 392 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
535.	CR. MISC./14962/2021 30(a) R.BAIL-1	1	MD. MUSTAKIM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
536.	CR. MISC./14970/2021 363,366,34 R.BAIL-1	1	MITHILESH RAJAK vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	A.G.
537.	CR. MISC./14971/2021 399,402 R.BAIL-1	1	RAKU @ RAKUA @ RAKESH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.

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538.	CR. MISC./14985/2021 447,341,323,324,3 R.BAIL-1	1	RAM DUTTA THAKUR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
539.	CR. MISC./14988/2021 272,273 R.BAIL-1	1	ALOK KUMAR vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	A.G.
540.	CR. MISC./14990/2021 341,323,456,354B, R.BAIL-1	1	CHHOTAN KUMAR @ CHHOTU PASWAN vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
541.	CR. MISC./14991/2021 cr misc R.BAIL-1	1	LUTAN SINGH @ LUTAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
542.	CR. MISC./14995/2021 20,22,23,24 R.BAIL-1	1	SINTU KUMAR SINGH vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
543.	CR. MISC./14997/2021 272,273 R.BAIL-1	1	MUKESH KUMAR JHA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
544.	CR. MISC./14998/2021 302,201,120-B,34 R.BAIL-1	1	RAJNISH KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
545.	CR. MISC./15006/2021 30A R.BAIL-1	1	SANJAY CHAUDHARY vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
546.	CR. MISC./15007/2021 399,402, R.BAIL-1	1	AMARJEET KUMAR @ GENA vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
547.	CR. MISC./15009/2021 268,269,270 R.BAIL-1	1	SATENDRA KUMAR @ SATENDRA KUMAR RAI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
548.	CR. MISC./15010/2021 302,34 R.BAIL-1	1	VIRENDRA MOHAN RAI @ VIRENDRA RAI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
549.	CR. MISC./15013/2021 143,341,323,324,3 R.BAIL-1	1	RAM PRAVESH SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
550.	CR. MISC./15014/2021 399,402,414 R.BAIL-1	1	RAVI SHANKAR KUMAR @ SATYAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
551.	CR. MISC./15016/2021 25-1-B-A,26 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
552.	CR. MISC./15017/2021 272,273, R.BAIL-1	1	MD. MUKHTAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
553.	CR. MISC./15019/2021 regular bail R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G.
554.	CR. MISC./15020/2021 392 R.BAIL-1	1	SANJEEV KUMAR SAH vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR JITENDRA KUMAR BHARTI	A.G.
555.	CR. MISC./15021/2021 332,333,353,307,3 R.BAIL-1	1	NAMI PASWAN vs THE STATE OF BIHAR	AMITABH SOHAN PALLAVI SINGH ANUM HUSSAIN	A.G.
556.	CR. MISC./15022/2021 47A,F,57-1 R.BAIL-1	1	SHANKAR PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
557.	CR. MISC./15023/2021 272,273,34 R.BAIL-1	1	DIWESH SHARMA vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
558.	CR. MISC./15024/2021 25(1-B),A,26(2),3 R.BAIL-1	1	BIHARI SINGH @ SHIVAM KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
559.	CR. MISC./15025/2021 304B,34, R.BAIL-1	1	DINESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANIL KUMAR SHARMA ANSUL RAKESH KUMAR	A.G.
560.	CR. MISC./15026/2021 30A R.BAIL-1	1	SHRAVAN SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
561.	CR. MISC./15027/2021 379,120B,34 R.BAIL-1	1	MANTU SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
562.	CR. MISC./15032/2021 395, R.BAIL-1	1	VIVEK KUMAR @ MUNNA vs THE STATE OF BIHAR	ABHINAY RAJ	A.G.
563.	CR. MISC./15038/2021 379 R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	MUKESH KUMAR SHIVJEE SINGH	A.G.
564.	CR. MISC./15039/2021 302,34 R.BAIL-1	1	RAJO PASWAN vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.



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565.	CR. MISC./15040/2021 363,365,34 R.BAIL-1	1	AURSHAD vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
566.	CR. MISC./15043/2021 498(A),304(B)201 R.BAIL-1	1	BALINDRA PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G.
567.	CR. MISC./15046/2021 147,148,149,341,3 R.BAIL-1	1	UTTAM SAH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
568.	CR. MISC./15048/2021 regular bail R.BAIL-1	1	GORE LAL YADAV @ AJAY KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
569.	CR. MISC./15050/2021 409,420,467,468,4 R.BAIL-1	1	BANSHIDHAR JHA vs CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
570.	CR. MISC./15051/2021 302 R.BAIL-1	1	SHRAVAN MANDAL @ SHRAVAN KUMAR MANDAL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
571.	CR. MISC./15054/2021 302,34 R.BAIL-1	1	SHYAMBABU YADAV @ PUTUL YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUHARY	A.G. RAJENDRA NATH SINHA
572.	CR. MISC./15055/2021 395,397,412,413,1 R.BAIL-1	1	RAKESH GIRI vs THE STATE OF BIHAR	PARAS NATH	A.G.
573.	CR. MISC./15057/2021 363,366 R.BAIL-1	1	GHURAN SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR SANTOSH KUMAR	A.G.
574.	CR. MISC./15058/2021 302,120(B),34 R.BAIL-1	1	SURESH YADAV vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G.
575.	CR. MISC./15059/2021 Rejection of R. B R.BAIL-1	1	RAVI KASHYAP MISHRA vs THE STATE OF BIHAR	DR. ANSHUMAN SANJAY KUMAR PRASHANT PRAKASH	A.G.
576.	CR. MISC./15060/2021 304(B),201,120(B) R.BAIL-1	1	RISHIKESH SINGH @ BHOLA SINGH vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
577.	CR. MISC./15062/2021 341,323,325,307,5 R.BAIL-1	1	SURYANANDAN BIND @ FAGGU BIND vs THE STATE OF BIHAR	VIVEK ANAND AMRITESH SUDHANSHU TRIVEDI	A.G.
578.	CR. MISC./15067/2021 399,402 R.BAIL-1	1	PARDESHI KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
579.	CR. MISC./15069/2021 Regular bail R.BAIL-1	1	MAHESHI YADAV @ RAGHUBANS JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
580.	CR. MISC./15071/2021 399,402 R.BAIL-1	1	SIKENDRA RAJAK vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
581.	CR. MISC./15073/2021 363,365 R.BAIL-1	1	SAYEEMA KHATOON @ RAJIYA KHATOON vs THE STATE OF BIHAR	PRASHANT KUMAR MANAUR ALAM	A.G.
582.	CR. MISC./15077/2021 302,34 R.BAIL-1	1	BABLOO KUMAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
583.	CR. MISC./15083/2021 30(a) R.BAIL-1	1	RAJIV RAY @ VIKSHA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
584.	CR. MISC./15084/2021 302,394 R.BAIL-1	1	RANDHIR YADAV @ RANDHIR KUMAR YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
585.	CR. MISC./15085/2021 30A R.BAIL-1	1	MUKHTAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
586.	CR. MISC./15086/2021 302 R.BAIL-1	1	JAGGU MANJHI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G.
587.	CR. MISC./15090/2021 8,20(B)(II)(C),22 R.BAIL-1	1	AKHTAR ALI vs THE STATE OF BIHAR	RANVIJAY NARAIN SINGH DHARMENDRA KUMAR SINGH	A.G.
588.	CR. MISC./15097/2021 394 R.BAIL-1	1	DEEPU YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
589.	CR. MISC./15099/2021 302,34 R.BAIL-1	1	ASHUTOSH KUMAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. KALPANA SUMIT SHEKHAR PANDEY
590.	CR. MISC./15102/2021 376(D),377,34 R.BAIL-1	1	MD. AMIR @ BAREY vs THE STATE OF BIHAR	RINA SINHA	A.G.

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591.	CR. MISC./15106/2021 395 R.BAIL-1	1	DIPAK YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
592.	CR. MISC./15107/2021 376(D) R.BAIL-1	1	SHARWAN KUMAR @ JAGGA vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
593.	CR. MISC./15110/2021 25(1-A),25(1-AA), R.BAIL-1	1	MD.SAHEB @ SAHAB vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
594.	CR. MISC./15111/2021 392 R.BAIL-1	1	SATYENDRA PASWAN @ SAKENDRA PASWAN vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G.
595.	CR. MISC./15112/2021 419,420,34 R.BAIL-1	1	MD. KARIM vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
596.	CR. MISC./15113/2021 25(1-B)a,26,35 R.BAIL-1	1	KABIR VERMA @ BOBY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
597.	CR. MISC./15115/2021 392,395,412 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
598.	CR. MISC./15117/2021 147,148,149,341,3 R.BAIL-1	1	VISHWANATH RAY vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. KAUSHAL KUMAR RANA ISHWAR CHANDRA
599.	CR. MISC./15118/2021 25(1-B)a,26(ii),3 R.BAIL-1	1	RAHUL SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
600.	CR. MISC./15120/2021 20,22 R.BAIL-1	1	AJIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SHYAM KUAMR	A.G.
601.	CR. MISC./15121/2021 30A R.BAIL-1	1	ANIL KUMAR @ LILOO @ ANIL KR. RAM @ LILU vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	AKHILESHWAR DAYAL
602.	CR. MISC./15124/2021 341,384,307,506 R.BAIL-1	1	PUNJIT YADAV vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
603.	CR. MISC./15125/2021 147,148,149,379,3 R.BAIL-1	1	SANJAY RAI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
604.	CR. MISC./15128/2021 147,148,341,323,3 R.BAIL-1	1	JAY PRAKASH YADAV vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH ANKIT KUMAR GAUTAM	A.G.
605.	CR. MISC./15129/2021 307,34 R.BAIL-1	1	BIBHUTI SINGH @ BAUA SINGH vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
606.	CR. MISC./15132/2021 392 R.BAIL-1	1	SANDEEP TIWARI vs THE STATE OF BIHAR	RATNAKAR PANDEY	A.G.
607.	CR. MISC./15133/2021 147,148,149,302 R.BAIL-1	1	MUMTAZ @ MUMTAZ vs THE STATE OF BIHAR	PRANAV KUMAR JHA BAL KRISHNA MISHRA	A.G.
608.	CR. MISC./15135/2021 323,353,346,367,3 R.BAIL-1	1	SAHILA KHATOON @ SOHEL KHATOON vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
609.	CR. MISC./15136/2021 363,366(A),34 R.BAIL-1	1	BABI KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
610.	CR. MISC./15137/2021 376DA, R.BAIL-1	1	VIJAY KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
611.	CR. MISC./15138/2021 384,506,34 R.BAIL-1	1	ASHOK YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
612.	CR. MISC./15140/2021 302,201,120(B) R.BAIL-1	1	AKHILESH SHARMA vs THE STATE OF BIHAR	RAMA NAND PODDAR	NAND KISHORE PRASAD
613.	CR. MISC./15144/2021 30A R.BAIL-1	1	RAUSHAN KUMAR @ GOLU vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
614.	CR. MISC./15145/2021 399,402 R.BAIL-1	1	VIKASH KUMAR MALI @ VIKASH MALI vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
615.	CR. MISC./15147/2021 392 R.BAIL-1	1	MD. NIYAZ ALAM @ MITHU vs THE STATE OF BIHAR	KUMAR VISHOKA NAND	A.G.
616.	CR. MISC./15151/2021 341,323,323,325,3 R.BAIL-1	1	SANJEEV KUMAR @ SANJEEV KUNWAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
617.	CR. MISC./15152/2021 365,302,201,302,3 R.BAIL-1	1	NITYAM KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
618.	CR. MISC./15158/2021 147,341,323,324,3 R.BAIL-1	1	SUJEET YADAV @ SANJU YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
619.	CR. MISC./15167/2021 30(a) R.BAIL-1	1	LAL BABU YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
620.	CR. MISC./15169/2021 302,34, R.BAIL-1	1	SUKESH DAS vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.

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621.	CR. MISC./15170/2021 392 R.BAIL-1	1	VIKASH SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
622.	CR. MISC./15172/2021 regular bail R.BAIL-1	1	RAM NANDAN PRASAD @ RAM NANDAN GOPE vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA BANDANA SINHA	A.G.
623.	CR. MISC./16627/2021 307,34, R.BAIL-1	1	SINTU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
624.	CR. MISC./16628/2021 272,273,414,34 R.BAIL-1	1	GURUDEV YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
625.	CR. MISC./16629/2021 395 R.BAIL-1	1	SANDEEP KUMAR JHA @ SANJEET KUMAR JHA @ MONU JHA vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
626.	CR. MISC./16631/2021 147,148,149,341,3 R.BAIL-1	1	SONU KUMAR @ SONU BARI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
627.	CR. MISC./16634/2021 25(1-B)A,26,35, R.BAIL-1	1	HARI YADAV vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
628.	CR. MISC./16636/2021 custody since 03. R.BAIL-1	1	RAVI NANDAN SONAR vs THE STATE OF BIHAR	SUBHASH KUMAR MISHRA	A.G. VARUN KUMAR RAJENDRA NATH SINHA
629.	CR. MISC./16637/2021 30A R.BAIL-1	1	RAJAN KUMAR vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G.
630.	CR. MISC./16640/2021 439,440 R.BAIL-1	1	SANJAY PASWAN @ SOKHA PASWAN vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
631.	CR. MISC./16644/2021 regular bail R.BAIL-1	1	RUPESH SAHNI @ RUPESH KUMAR vs THE STATE OF BIHAR	SARVESHWAR TIWARY	A.G.
632.	CR. MISC./16649/2021 30A R.BAIL-1	1	GOPAL SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G.
633.	CR. MISC./16654/2021 147,148,149,323,3 R.BAIL-1	1	SHIW CHARAN MANJHI vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
634.	CR. MISC./16655/2021 bail R.BAIL-1	1	ARVIND KUMAR SINGH vs THE STATE OF BIHAR	ANKIT KUMAR	A.G.
635.	CR. MISC./16663/2021 498A,302/34 R.BAIL-1	1	RAJGIR PASWAN @ RAJGEER PASWAN vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
636.	CR. MISC./16666/2021 8,20(b)(ii)(c),25 R.BAIL-1	1	NAGINA RAI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	A.G.
637.	CR. MISC./16670/2021 30A R.BAIL-1	1	RAMESH KUMAR YADAV @ RAMES KUMAR vs THE STATE OF BIHAR	SHAIENDRA KUMAR DWIVEDI	A.G.
638.	CR. MISC./16673/2021 regular bail R.BAIL-1	1	MANOJ KUMAR JAISWAL @ BABLOO JAISWAL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
639.	CR. MISC./16675/2021 341,323,325,504,5 R.BAIL-1	1	KALIM MIYAN @ KALIM ANSARI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G. SANJAY SINHA SHWETA AFTAB ALAM SIDDIQUI
640.	CR. MISC./16678/2021 414,420,120B, R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
641.	CR. MISC./16679/2021 20,22 R.BAIL-1	1	MD. ISTIKHAR AHMAD vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
642.	CR. MISC./16683/2021 304B,34, R.BAIL-1	1	FEKU RAI vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
643.	CR. MISC./16687/2021 302,34, R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
644.	CR. MISC./16688/2021 363,366A,34, R.BAIL-1	1	LAL SADA @ LAL BABU SADA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
645.	CR. MISC./16689/2021 25(1-B)A,25(1-AA) R.BAIL-1	1	VISWAJEET CHAUBEY @ PUCHHU vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
646.	CR. MISC./16690/2021 25(1-b)a,26,35 R.BAIL-1	1	RAJNISH CHAUDHARY vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.

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647.	CR. MISC./16692/2021 380 R.BAIL-1	1	NARAYAN PRASAD @ NARAYAN vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
648.	CR. MISC./16693/2021 30A R.BAIL-1	1	HARKHU YADAV @ YOGENDRA PRASAD vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
649.	CR. MISC./16697/2021 30A R.BAIL-1	1	SOHAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
650.	CR. MISC./16699/2021 Due to previous e R.BAIL-1	1	CHHATHU MIYA vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
651.	CR. MISC./16701/2021 regular bail R.BAIL-1	1	BALLAM YADAV @ BALLAV YADAV vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.
652.	CR. MISC./16702/2021 20B-II-B,27 R.BAIL-1	1	MD SAHIL vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
653.	CR. MISC./16704/2021 395,394 R.BAIL-1	1	MANOJ DAS @ BRISAPAT DAS vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
654.	CR. MISC./16705/2021 409,34 R.BAIL-1	1	MAHENDRA KUMAR SINGH @ MAHENDRA KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
655.	CR. MISC./16708/2021 30A R.BAIL-1	1	KRISHNA PRASAD vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
656.	CR. MISC./16710/2021 420,379,467,468,4 R.BAIL-1	1	SUNNY KUMAR @ RISHU vs THE STATE OF BIHAR	SHASHANK SHEKHAR UDBHAV	A.G.
657.	CR. MISC./16716/2021 30A R.BAIL-1	1	SANTOSH KUMAR @ SANTOSH BHAGAT vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
658.	CR. MISC./16720/2021 147,148,149,341,3 R.BAIL-1	1	AJIT KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
659.	CR. MISC./16723/2021 30A R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
660.	CR. MISC./16726/2021 272,273 R.BAIL-1	1	SHIV KUMAR PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI SHASHANK CHANDRA	A.G.
661.	CR. MISC./16729/2021 30(a) R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
662.	CR. MISC./16732/2021 30(a) R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
663.	CR. MISC./16733/2021 30A R.BAIL-1	1	KAMAL MANJHI vs THE STATE OF BIHAR	PRATEEK TANDON VIKASH KUMAR SHUKLA	A.G.
664.	CR. MISC./16734/2021 272,273,34 R.BAIL-1	1	LALAN SINGH vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
665.	CR. MISC./16738/2021 307,504,506,34 R.BAIL-1	1	AWDHESH CHOUDHARY @ AWDHESH KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
666.	CR. MISC./16739/2021 447,342,323,324,3 R.BAIL-1	1	BIJAY SAHANI @ VIJAY SAHNI vs THE STATE OF BIHAR	SHUBHESH PANDEY PRASANA KUMAR SINGH	A.G.
667.	CR. MISC./16741/2021 25(1-b)a,26,35 R.BAIL-1	1	MITHILESH KUMAR THAKUR vs THE STATE OF BIHAR	RAJIB RANJAN JHA	A.G.
668.	CR. MISC./16750/2021 392 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SINGH	A.G.
669.	CR. MISC./16752/2021 147,148,149,341,3 R.BAIL-1	1	NAND KISHORE SINGH vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
670.	CR. MISC./16753/2021 307 R.BAIL-1	1	BRIJ KUMAR @ MOTI YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. BIMLESH KUMAR PANDEY
671.	CR. MISC./16754/2021 304(B),201,34 R.BAIL-1	1	DHARAMVEER KUMAR @ DHARAMVEER vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
672.	CR. MISC./16756/2021 401 R.BAIL-1	1	DINESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
673.	CR. MISC./16763/2021 439and440 R.BAIL-1	1	AAKASH KUMAR SINGH @ AKASH KUMAR SINGH vs THE STATE OF BIHAR	AKASH AMAR PRAKASH	A.G.

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674.	CR. MISC./16764/2021 30A R.BAIL-1	1 SUDIP BISWAS vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.
675.	CR. MISC./16767/2021 302,323,34 R.BAIL-1	1 YODHA MUSAHAR @ YODDHA MUSHAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
676.	CR. MISC./16770/2021 302,34 R.BAIL-1	1 SUFYAN ANSARI @ SUFIAN ANSARI vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	A.G.
677.	CR. MISC./16772/2021 392 R.BAIL-1	1 TUFANI DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
678.	CR. MISC./16773/2021 147,148,149,326,3 R.BAIL-1	1 ADALAT RAI @ ADALAT YADAV @ DALO YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA NIRANJAN PD. SINGH	A.G.
679.	CR. MISC./16774/2021 387,506,504,120(B R.BAIL-1	1 GOLU PANDIT @ GOLU KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV	RAM NARESH RAY
680.	CR. MISC./16775/2021 2372,273,290,34 R.BAIL-1	1 DAMODAR RAY vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G.
681.	CR. MISC./16780/2021 364,120(B) R.BAIL-1	1 VIKASH SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. SANJAY KUMAR
682.	CR. MISC./16782/2021 30A,41 R.BAIL-1	1 RANDHIR KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY PRAMOD KUMAR VERMA	A.G.
683.	CR. MISC./16784/2021 147,149,341,323,3 R.BAIL-1	1 ANOJ @ KARU YADAV @ ANUJ YADAV @ MANOJ YADAV @ KARAN YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
684.	CR. MISC./16785/2021 341,323,307,379,5 R.BAIL-1	1 BASAWAN SAH @ BASHAWAN SAH @ WASAWAN SAH vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH	A.G.
685.	CR. MISC./16788/2021 379 R.BAIL-1	1 MD. SAHIL @ MD. SAHIL ANWAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
686.	CR. MISC./16789/2021 147,323,307,302 R.BAIL-1	1 ARVIND RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. SUBODH KUMAR BARNWAL
687.	CR. MISC./16791/2021 30A R.BAIL-1	1 RANJEET SINGH vs THE STATE OF BIHAR	KUMARI SHUBHAM ROHIT KUMAR MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI	A.G.
688.	CR. MISC./16792/2021 341,324,325,307,3 R.BAIL-1	1 MIATHILESH MAHTO @ MITHILESH MAHTO @ MITHLESH MAHTO vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
689.	CR. MISC./16794/2021 399,402,120B,115 R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
690.	CR. MISC./16795/2021 392 R.BAIL-1	1 BIPIN KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHIVAM UDBHAV MANOJ KUMAR SINGH	A.G.
691.	CR. MISC./16797/2021 364,302,201,34, R.BAIL-1	1 DHANUSH PRASAD @ DHANUSDHARI PRASAD vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR MADHAV RAJ RAVI SHANKAR SINGH	A.G. SANJAY KUMAR SINHA
692.	CR. MISC./16798/2021 30A R.BAIL-1	1 RAJESHWAR RAI vs THE STATE OF BIHAR	RAKESH RANJAN	A.G.
693.	CR. MISC./16799/2021 147,148,149,341,3 R.BAIL-1	1 ASLAM KHAN vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G.
694.	CR. MISC./16805/2021 Regular bail R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
695.	CR. MISC./16808/2021 false implcation R.BAIL-1	1 RAM BABU SAH vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.

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696.	CR. MISC./16809/2021 30A R.BAIL-1	1	RAMPRAVESH RAI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
697.	CR. MISC./16811/2021 302,201,34 R.BAIL-1	1	RANI DEVI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
698.	CR. MISC./16813/2021 302,34 R.BAIL-1	1	GHANSHYAM YADAV vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
699.	CR. MISC./16817/2021 302,201,34 R.BAIL-1	1	ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN DHANANJAY KUMAR GUPTA	A.G.
700.	CR. MISC./16819/2021 30A R.BAIL-1	1	RAKESH YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
701.	CR. MISC./16821/2021 147,148,149,302 R.BAIL-1	1	PAWAN KUMAR SINGH vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
702.	CR. MISC./16822/2021 376,504,506 R.BAIL-1	1	ANGAD YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT ARCHANA KUMARI	A.G.
703.	CR. MISC./16827/2021 394 R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G.
704.	CR. MISC./16829/2021 376,324,307,506 R.BAIL-1	1	VIKAS @ VIKKI KUMAR GOSWAMI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
705.	CR. MISC./16830/2021 30A,56B R.BAIL-1	1	SADHIN CHOUDHARI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
706.	CR. MISC./16832/2021 8,20(b)(ii)(c) R.BAIL-1	1	UTTAM KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
707.	CR. MISC./16834/2021 30A,41(i) R.BAIL-1	1	SUDHIR KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
708.	CR. MISC./16842/2021 147,148,149,448,3 R.BAIL-1	1	SANJU BIN vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
709.	CR. MISC./16848/2021 413/414 R.BAIL-1	1	SUDDU KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
710.	CR. MISC./16850/2021 414,420,467,468,4 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	A.G.
711.	CR. MISC./16851/2021 304B,34, R.BAIL-1	1	GAUTAM KUMAR vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	MITHLESH KUMAR KHARE DEEPAK KUMAR
712.	CR. MISC./16853/2021 384,420,467,468,4 R.BAIL-1	1	BIRENDRA KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
713.	CR. MISC./16855/2021 regular bail R.BAIL-1	1	IZAZUL @ DILAWAR @ MD. IZAZUL vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G. RAM PRAVESH NATH TIWARI
714.	CR. MISC./16858/2021 petitioner is in R.BAIL-1	1	KRISHNA KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G.
715.	CR. MISC./16859/2021 REGULAR BAIL R.BAIL-1	1	VIJAY KUMAR RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
716.	CR. MISC./16860/2021 Regular bail R.BAIL-1	1	UMESH RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
717.	CR. MISC./16866/2021 341,323,307,385,3 R.BAIL-1	1	AYUSH PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
718.	CR. MISC./16872/2021 304B,201,506,34 R.BAIL-1	1	BINOD TANTI vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G.
719.	CR. MISC./16873/2021 356,379, R.BAIL-1	1	NAINSHU KUMAR@NAYANSU KUMAR vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY DAIZY KUMARI BACHAN JEE OJHA	MD. NAZIR ANSARI
720.	CR. MISC./16876/2021 392 R.BAIL-1	1	RATNESH PANDEY @ PINTU PANDEY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
721.	CR. MISC./16877/2021 392,395,412 R.BAIL-1	1	BANTY KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G.
722.	CR. MISC./16878/2021 392 R.BAIL-1	1	GUDDU KUMAR SAH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
723.	CR. MISC./18297/2021 302,34, R.BAIL-1	1	NILESH YADAV@NILESH YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY	A.G.

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724.	CR. MISC./18299/2021 379 R.BAIL-1	1 DINESH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
725.	CR. MISC./18300/2021 30(a) R.BAIL-1	1 MURARI SINGH vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
726.	CR. MISC./18302/2021 30(a),30(c) R.BAIL-1	1 LALAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
727.	CR. MISC./18305/2021 302,34 R.BAIL-1	1 POKHAN YADAV@ ANANDI YADAV vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
728.	CR. MISC./18306/2021 324,302,201,120(B R.BAIL-1	1 VIJAY KUMAR GOSWAMI vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
729.	CR. MISC./18308/2021 302,201,34 R.BAIL-1	1 RAMPUKAR SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
730.	CR. MISC./18311/2021 302,34 R.BAIL-1	1 RANJEET KODA vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
731.	CR. MISC./18315/2021 304(B),34 R.BAIL-1	1 KAIL YADAV vs THE STATE OF BIHAR	RAKESH SINGH RAGINI LATA SINGH MEENA SINGH BHASKAR SHANKAR	A.G. ARVIND KUMAR SINGH MUKUL JEE
732.	CR. MISC./18318/2021 272,273 R.BAIL-1	1 MINKU SINGH @ JITENDRA SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
733.	CR. MISC./18320/2021 302,34 R.BAIL-1	1 LAKSHMAN YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
734.	CR. MISC./18321/2021 356,379,34 R.BAIL-1	1 RAJA @ RAJA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G.
735.	CR. MISC./18322/2021 341,323,387,504,5 R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
736.	CR. MISC./18323/2021 272,273 R.BAIL-1	1 GANESH SAHANI vs THE STATE OF BIHAR	AMIT KUMAR ANAND RAJAN PANDEY KUMAR MANGLAM	A.G.
737.	CR. MISC./18327/2021 341,354(B),379,38 R.BAIL-1	1 AMARJEET KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR VIJAY KUMAR	A.G.
738.	CR. MISC./18329/2021 30A R.BAIL-1	1 VIKKY GOND vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
739.	CR. MISC./18332/2021 395,412 R.BAIL-1	1 JITENDRA YADAV vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	A.G.
740.	CR. MISC./18333/2021 30A,41(i) R.BAIL-1	1 MOHAN YADAV @ AMAN KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
741.	CR. MISC./18334/2021 regular bail R.BAIL-1	1 VAKIL YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
742.	CR. MISC./18335/2021 376,302,120 R.BAIL-1	1 DEELIP MUKHIYA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
743.	CR. MISC./18336/2021 r bail R.BAIL-1	1 VIVEK KUMAR ALIAS BHAKO vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
744.	CR. MISC./18337/2021 414 R.BAIL-1	1 RAJU KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	A.G.
745.	CR. MISC./18341/2021 30(a) R.BAIL-1	1 RAJESH KUMAR SINGH vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
746.	CR. MISC./18345/2021 392 R.BAIL-1	1 PANKAJ SINGH vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
747.	CR. MISC./18348/2021 30A R.BAIL-1	1 SUGRIV KUMAR MANJHI @ SUGRIV MANJHI vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
748.	CR. MISC./18349/2021 363,366,34 R.BAIL-1	1 BACHAN RAM @ BACHCHAN RAM vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
749.	CR. MISC./18350/2021 307,34 R.BAIL-1	1 BHOLA PANDIT vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
750.	CR. MISC./18352/2021 30(a),41(1)(2) R.BAIL-1	1 FIROJ ALAM @ MD. FIROJ vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
751.	CR. MISC./18355/2021 302,201,34 R.BAIL-1	1 RAMBARAN KAMAT vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
752.	CR. MISC./18357/2021 25(1-B)a,26,35 R.BAIL-1	1 SUDHIR KUMAR @ CHANWA vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.

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753.	CR. MISC./18359/2021 341,323,504,506,3 R.BAIL-1	1 RANA RANJEET SINGH PAWAR @ PARMAR @ RAJA BABU @ RANA RANJIT PAWAR @ RANA RANJIT SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
754.	CR. MISC./18362/2021 376A R.BAIL-1	1 KUNDAN SHARMA vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI	A.G.
755.	CR. MISC./18363/2021 25-1-B-A,26,27,35 R.BAIL-1	1 PREM PANDEY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
756.	CR. MISC./18364/2021 30(a) R.BAIL-1	1 MD. AZAD vs THE STATE OF BIHAR	MANISH KUMAR	A.G.
757.	CR. MISC./18370/2021 341,384,379,504,5 R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
758.	CR. MISC./18371/2021 cr misc R.BAIL-1	1 KUNAL PASWAN @ KUNAL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
759.	CR. MISC./18372/2021 30(a) R.BAIL-1	1 JAWAHAR CHOUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
760.	CR. MISC./18375/2021 395 R.BAIL-1	1 SIYARAM YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA RAHUL RATHOUR SONI KUMARI	A.G.
761.	CR. MISC./18379/2021 272,273,34 R.BAIL-1	1 SANJEEV KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
762.	CR. MISC./18382/2021 302,147,148,149 R.BAIL-1	1 NEERAJ KUMAR @ NEERAJ YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
763.	CR. MISC./18385/2021 342,324,307,376,5 R.BAIL-1	1 NEERAJ KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAJESH KUMAR SADA NAND ROY	A.G.
764.	CR. MISC./18387/2021 147,148,149,341,3 R.BAIL-1	1 LAXMAN HEMBRAM vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
765.	CR. MISC./18388/2021 272,273,420,120(B R.BAIL-1	1 VIJAY KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
766.	CR. MISC./18390/2021 30A R.BAIL-1	1 CHHOTU RAM RABIDAS vs THE STATE OF BIHAR	MAHENDRA THAKUR UPENDRA PRASAD	A.G.
767.	CR. MISC./18392/2021 399,402,414 R.BAIL-1	1 AJIT KUMAR GUPTA @ GULSHAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
768.	CR. MISC./18393/2021 461,379 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. PRAMOD KUMAR SINHA PRAMOD KUMAR SINHA
769.	CR. MISC./18395/2021 302,34 R.BAIL-1	1 SHIVNATH YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
770.	CR. MISC./18396/2021 341,323,324,307,3 R.BAIL-1	1 RAGHUNATH MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR UDBHAV	A.G.
771.	CR. MISC./18400/2021 304(B),34 R.BAIL-1	1 BRAJESH TIWARI vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR NILESH KUMAR	A.G. DR. RATAN KUMAR
772.	CR. MISC./18401/2021 399,403 R.BAIL-1	1 ANUJ KUMAR @ RUPESH vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
773.	CR. MISC./18405/2021 30A R.BAIL-1	1 ASHOK RAY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
774.	CR. MISC./18406/2021 272,273, R.BAIL-1	1 RAMPRAVESH SAHANI vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
775.	CR. MISC./18407/2021 366A,34 R.BAIL-1	1 KISHAN KUMAR @ PINTU vs THE STATE OF BIHAR	OM PRAKASH MAHARAJ	A.G.
776.	CR. MISC./18408/2021 30(A) R.BAIL-1	1 SANJAY MAHTO vs THE STATE OF BIHAR	MANISH KUMAR	A.G.
777.	CR. MISC./18410/2021 341,323,307,447,3 R.BAIL-1	1 DUKHANI DEVI vs THE STATE OF BIHAR	DHRAMVEER	A.G.
778.	CR. MISC./18411/2021 414 R.BAIL-1	1 SIRAJUL @ SIRAJUDDIN vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
779.	CR. MISC./18413/2021 30A R.BAIL-1	1 RAJ SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.



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780.	CR. MISC./18417/2021 25-1-B-A,26,35 R.BAIL-1	1 SURAJ KUMAR @ SURAJ SAO vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
781.	CR. MISC./18418/2021 392 R.BAIL-1	1 MUNNA PATEL vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
782.	CR. MISC./18421/2021 30A,56D R.BAIL-1	1 SUBODH MANJHI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
783.	CR. MISC./18422/2021 399,402,414 R.BAIL-1	1 RAVISHANKAR KUMAR @ SATYAM KUMAR @ SATYAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
784.	CR. MISC./18426/2021 30A R.BAIL-1	1 VISHU SAH @ VISHNU SAH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
785.	CR. MISC./18427/2021 regular bail R.BAIL-1	1 MUNNA YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
786.	CR. MISC./18428/2021 302,337,338, R.BAIL-1	1 NIRANJAN PASWAN @ CHAMRU PASWAN vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G.
787.	CR. MISC./18429/2021 307,201 R.BAIL-1	1 UJJWAL PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
788.	CR. MISC./18432/2021 302,304B,201,328, R.BAIL-1	1 CHANDAN RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
789.	CR. MISC./18434/2021 376(g),406,420,34 R.BAIL-1	1 MD. FIROZ ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
790.	CR. MISC./18436/2021 392 R.BAIL-1	1 SAWAN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
791.	CR. MISC./18437/2021 petitioner in jai R.BAIL-1	1 CHHOTU MISHRA @ PURSHOTAM MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
792.	CR. MISC./18438/2021 363,366A R.BAIL-1	1 PRASHANT KUMAR KAUSHAL @ PINTU vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
793.	CR. MISC./18445/2021 30A R.BAIL-1	1 RAJ KUMAR RAM @ RAJ KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
794.	CR. MISC./18451/2021 30A R.BAIL-1	1 NAVIN PASWAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
795.	CR. MISC./18453/2021 30A R.BAIL-1	1 BHAVESH KUMAR @ BHAWESH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G.
796.	CR. MISC./18455/2021 302,120-B,34, R.BAIL-1	1 BIROTTAM NARAYAN SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SATYAM SHIVAM SUNDARAM	A.G. MADAN JEET KUMAR RAVI PRAKASH
797.	CR. MISC./18458/2021 30A R.BAIL-1	1 ARVIND KUMAR vs THE STATE OF BIHAR	DHRAMVEER	A.G.
798.	CR. MISC./18459/2021 307,34 R.BAIL-1	1 SHIV SHANKAR SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
799.	CR. MISC./18460/2021 306,201,34 R.BAIL-1	1 PRADEEP KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
800.	CR. MISC./18463/2021 30A R.BAIL-1	1 SANTOSH RAY vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK JAY PRAKASH SHARMA	A.G.
801.	CR. MISC./18467/2021 365,302,201,34 R.BAIL-1	1 RAMESH RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
802.	CR. MISC./18469/2021 147,148,149,302, R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
803.	CR. MISC./18473/2021 30A,36 R.BAIL-1	1 SUNNY KUMAR @ SUNNY SINGH vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
804.	CR. MISC./18477/2021 147,148,149,447,3 R.BAIL-1	1 VIRCHANDRA RAI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
805.	CR. MISC./18479/2021 341,323,379,302,5 R.BAIL-1	1 MD MUSHTAQ @ RAJA vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN	A.G. SHEIKH ARKAN AHMAD

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806.	CR. MISC./18480/2021 272,273 R.BAIL-1	1 RAJESH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
807.	CR. MISC./18482/2021 30A R.BAIL-1	1 SAMENDAR YADAV @ SAMENDRA YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
808.	CR. MISC./18484/2021 147,148,149,341,3 R.BAIL-1	1 RAMBACHAN RAM vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
809.	CR. MISC./18492/2021 341,323,324,325,3 R.BAIL-1	1 KARTIK DAS vs THE STATE OF BIHAR	DURGA NAND JHA	A.G.
810.	CR. MISC./18493/2021 272,273 R.BAIL-1	1 BALRAM MANJHI vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.
811.	CR. MISC./18495/2021 392 R.BAIL-1	1 AMIT KUMAR RAI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
812.	CR. MISC./18498/2021 379 R.BAIL-1	1 ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
813.	CR. MISC./18499/2021 302,307,447,34 R.BAIL-1	1 JHAKSU SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
814.	CR. MISC./18500/2021 On the instance o R.BAIL-1	1 PRAYAG CHAUHAN vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
815.	CR. MISC./18502/2021 30A R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
816.	CR. MISC./18504/2021 370,370(A),373,34 R.BAIL-1	1 GITANJALI DEVI vs THE STATE OF BIHAR	SATYA VEER SANJAY KUMAR JHA RITU SINHA	A.G.
817.	CR. MISC./18506/2021 302,34 R.BAIL-1	1 DHANANJAY RAM vs THE STATE OF BIHAR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR	A.G. BIJAY PRAKASH SINGH
818.	CR. MISC./18510/2021 409,420 R.BAIL-1	1 RAJEEV KUMAR @ RAJEEV TIWARI vs THE STATE OF BIHAR AND ORS	AMRENDRA NARAYAN RAI	A.G.
819.	CR. MISC./18512/2021 392 R.BAIL-1	1 ARJUN KUMAR @ ARJUN PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
820.	CR. MISC./18513/2021 141,148,149,302, R.BAIL-1	1 ANIL KORA vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
821.	CR. MISC./18514/2021 396 R.BAIL-1	1 BABLU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
822.	CR. MISC./18516/2021 147,148,149,341,3 R.BAIL-1	1 LAXMAN RAI vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA AMIT NARAYAN RAJIV KUMAR	A.G.
823.	CR. MISC./19834/2021 25(1-b)a,26,35 R.BAIL-1	1 SATISH KUMAR YADAV @ SATISH KR. vs THE STATE OF BIHAR	RABINDRA NATH KANTH	ANIL PRASAD SINGH
824.	CR. MISC./19835/2021 302,201,212,120b, R.BAIL-1	1 SONU KHAN @ SANU KHAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
825.	CR. MISC./19837/2021 304b,34 R.BAIL-1	1 SUNITA DEVI vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR	A.G.
826.	CR. MISC./19839/2021 30A R.BAIL-1	1 MD. AKBAR ALI @ MITHU @ AKBAR ALI vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
827.	CR. MISC./19842/2021 302,34,341,323,30 R.BAIL-1	1 NAGA CHAUDHARY @ RAJENDRA CHAUDHARY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
828.	CR. MISC./19844/2021 30A R.BAIL-1	1 MD NAUSHAD vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
829.	CR. MISC./19845/2021 413,414 R.BAIL-1	1 MD. SADDAM vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G.
830.	CR. MISC./19847/2021 30A,37C R.BAIL-1	1 SHAHANWAJ AHMAD vs THE STATE OF BIHAR	UMESH PRASAD PRABHAS RANJAN	A.G.
831.	CR. MISC./19849/2021 25(1),(1-B)(a),26 R.BAIL-1	1 MD. MOHID vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
832.	CR. MISC./19850/2021 399,402,413,414, R.BAIL-1	1 BITTU KUMAR SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
833.	CR. MISC./19852/2021 412,413,414, R.BAIL-1	1 ANKIT RAJ vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.

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834.	CR. MISC./19854/2021 366,366(A),376 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
835.	CR. MISC./19856/2021 30A R.BAIL-1	1 ANUP KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
836.	CR. MISC./19859/2021 379 R.BAIL-1	1 VISHAL CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	
837.	CR. MISC./19860/2021 302,307,147,323 R.BAIL-1	1 SAWAN RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. SUBODH KUMAR BARNWAL
838.	CR. MISC./19861/2021 30(a) R.BAIL-1	1 TEJ NARAYAN SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
839.	CR. MISC./19862/2021 25(1-B)A,26 R.BAIL-1	1 RAJEEV YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
840.	CR. MISC./19865/2021 30(a),56(b) R.BAIL-1	1 RAHUL KUMAR PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
841.	CR. MISC./19866/2021 30A R.BAIL-1	1 LAXMAN KUMAR DAS @ LAXMAN DAS vs THE STATE OF BIHAR	BARUN KUMAR SINGH MAYANK MOHAN	A.G.
842.	CR. MISC./19868/2021 379,182,211,407,1 R.BAIL-1	1 MD. UBAID KHAN @ ARMAN KHAN vs THE STATE OF BIHAR	PARWEJ KHAN	ATUL CHANDRA
843.	CR. MISC./19872/2021 302,307,341,323,3 R.BAIL-1	1 RAM JANAM RAI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. JITENDRA KUMAR
844.	CR. MISC./19873/2021 379,395,412,413,3 R.BAIL-1	1 SUBHASH KUMAR @ S.K.Y vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
845.	CR. MISC./19874/2021 363,366(A),34 R.BAIL-1	1 SANJIT KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	GOPAL BOHRA RAKESH KUMAR ANIL JAYASWAL	A.G.
846.	CR. MISC./19875/2021 304-B,120-B,201 R.BAIL-1	1 SUNIL PASWAN vs THE STATE OF BIHAR	VAISHNAVI SINGH ARYA ACHINT SHIVAM	A.G.
847.	CR. MISC./19879/2021 363,366A,34, R.BAIL-1	1 SANTOSH DAS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
848.	CR. MISC./19880/2021 30(a),41(1),44(1) R.BAIL-1	1 BIHARI KUMAR vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV	A.G.
849.	CR. MISC./19883/2021 392 R.BAIL-1	1 BADRUDDIN @ BADRIMIA @ BADRUDDIN ANSARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH ARYA ACHINT	A.G.
850.	CR. MISC./19884/2021 25(1-B)A,26,35 R.BAIL-1	1 ABHISHEK MEHTA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	DR.MRITYUNJAYA KR.GAUTAM
851.	CR. MISC./19885/2021 30(a) R.BAIL-1	1 MOHAN KUMAR SHARMA vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
852.	CR. MISC./19886/2021 392 R.BAIL-1	1 SUDHIR KUMAR @ CHANWA vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
853.	CR. MISC./19887/2021 399,402,414, R.BAIL-1	1 CHANDAN THAKUR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
854.	CR. MISC./19888/2021 30(a),56(b) R.BAIL-1	1 MD. ASLAM vs THE STATE OF BIHAR	ARUN KUMAR SINGH	A.G.
855.	CR. MISC./19890/2021 147,148,149,341,3 R.BAIL-1	1 REETA DEVI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
856.	CR. MISC./19891/2021 302 R.BAIL-1	1 TARKESHWAR RANA @ BUCHCHI RANA @ BUCHCHI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	UMANATH MISHRA RANA ISHWAR CHANDRA
857.	CR. MISC./19893/2021 399,402,414, R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
858.	CR. MISC./19895/2021 147,148,149,341,3 R.BAIL-1	1 MUKESH KUMAR YADAV @ MUKESH YADAV vs THE STATE OF BIHAR	PARIJAT SAURAV	A.G.
859.	CR. MISC./19897/2021 30(a) R.BAIL-1	1 GAUTAM KUMAR @ GAUTAM RAM vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
860.	CR. MISC./19899/2021 20,22 R.BAIL-1	1 CHAND HUSSAIN vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
861.	CR. MISC./19900/2021 147,148,149,341,3 R.BAIL-1	1 LALIT YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR ARVIND PRASAD SINGH	A.G.

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862.	CR. MISC./19904/2021 307,324,341,504,3 R.BAIL-1	1	VIJAY KUMAR @ VIJAY YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY ANIKET KUMAR SANJIV JAISWAL VIJAY KUMAR	A.G.
863.	CR. MISC./19906/2021 395 R.BAIL-1	1	DINU RAI @ DINWA vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH	A.G.
864.	CR. MISC./19909/2021 272,273,34 R.BAIL-1	1	TINKU PRASAD @ PINTU PRASAD vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
865.	CR. MISC./19910/2021 30A R.BAIL-1	1	SUNIL KUMAR @ SUNIL vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
866.	CR. MISC./19913/2021 341,307,326,302,1 R.BAIL-1	1	RAVI RAY @ RAVI RAI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
867.	CR. MISC./19917/2021 379,411,414,34 R.BAIL-1	1	KUNDAN KUMAR @ KUNDAN KUMAR SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
868.	CR. MISC./19919/2021 30(a) R.BAIL-1	1	ANUP BIND @ ANUP KUMAR BIND vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	AKSHAY LAL PANDIT
869.	CR. MISC./19922/2021 406,420, R.BAIL-1	1	DEVENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SINGH	A.G.
870.	CR. MISC./19925/2021 399,402 R.BAIL-1	1	NIKHIL SHAHI vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G.
871.	CR. MISC./19926/2021 147,148,149,341,3 R.BAIL-1	1	AJEET KUMAR vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	UMESH LAL VERMA
872.	CR. MISC./19927/2021 30(a) R.BAIL-1	1	RAM PRAVESH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH UDBHAV	A.G.
873.	CR. MISC./19928/2021 25(1-b)a,26 R.BAIL-1	1	CHANDAN DUBEY vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G.
874.	CR. MISC./19932/2021 30(a) R.BAIL-1	1	SONU NISHAD vs THE STATE OF BIHAR	SMT. SUDHA AMBASTHA	A.G.
875.	CR. MISC./19933/2021 341,323,354B,504, R.BAIL-1	1	MANOJ KUMAR SAHANI @ MANOJ SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
876.	CR. MISC./19934/2021 304(B) R.BAIL-1	1	HEERA KUMAR PODDAR @ HIRA PODDAR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
877.	CR. MISC./19935/2021 414 R.BAIL-1	1	JASHVIR SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
878.	CR. MISC./19936/2021 25(1-B)A,26,27 R.BAIL-1	1	UPENDRA PASWAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
879.	CR. MISC./19937/2021 395,397,412 R.BAIL-1	1	MUNNA BAITHA vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
880.	CR. MISC./19938/2021 384,506,34 R.BAIL-1	1	ARVIND KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
881.	CR. MISC./19939/2021 341,342,328,506, R.BAIL-1	1	CHANDRMA SHAH @ CHANDRAMA SAW vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI AJIT KUMAR SINHA RAM PRAKASH PRASAD	A.G.
882.	CR. MISC./19940/2021 392 R.BAIL-1	1	SHASHI KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G.
883.	CR. MISC./19941/2021 8,20(b)(ii)(c),25 R.BAIL-1	1	BINOD KUMAR YADAV @ VINOD YADAV @ VINOD KUMAR YADAV vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR	A.G.
884.	CR. MISC./19942/2021 272,273,414 R.BAIL-1	1	SHAMBHU KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
885.	CR. MISC./19943/2021 147,148,149,323,3 R.BAIL-1	1	RAMPATI BHUIYAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
886.	CR. MISC./19946/2021 365,368,34 R.BAIL-1	1	NITISH KUMAR @ NITISH YADAV vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
887.	CR. MISC./19947/2021 30(a),56(b) R.BAIL-1	1	KISHORI PASWAN vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.

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888.	CR. MISC./19948/2021 365,34 R.BAIL-1	1 SHANKAR KUMAR SHARMA @ SHANKAR SUTIHAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAHENDRA PATHAK	A.G.
889.	CR. MISC./19949/2021 341,323,427,435,3 R.BAIL-1	1 AJAY YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
890.	CR. MISC./19950/2021 304(B),201,34 R.BAIL-1	1 PINTU PATEL @ ASHOK PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
891.	CR. MISC./19951/2021 376,493,34 R.BAIL-1	1 RANJEET SAH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
892.	CR. MISC./19952/2021 341,323,307,504,2 R.BAIL-1	1 SHYAM SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
893.	CR. MISC./19954/2021 30A R.BAIL-1	1 SHANKAR MAHTO @ SHANKAR PARASAD vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA RAVI KANT KUMAR	A.G.
894.	CR. MISC./19955/2021 302,201,34 R.BAIL-1	1 PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	DURGESH NANDAN JITENDRA KUMAR MANISHA PRAKASH	KUMAR VEERENDRA NARAYAN
895.	CR. MISC./19959/2021 384,506,34 R.BAIL-1	1 SUDAMA RIKIYASAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
896.	CR. MISC./19962/2021 356,379 R.BAIL-1	1 RAUSHAN KUMAR @ CHHOTU vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
897.	CR. MISC./19966/2021 341,323,307,504,5 R.BAIL-1	1 GUPTESHWAR CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR NEETU JHA MANOJ KUMAR	KUMAR RANJIT RANJAN
898.	CR. MISC./19967/2021 30(a) R.BAIL-1	1 BIRENDRA CHAUDHARY @ VIRENDRA CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
899.	CR. MISC./19970/2021 30A,41-I R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH	A.G.
900.	CR. MISC./19972/2021 22(c),27(A) R.BAIL-1	1 PANKAJ RAI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	SHANTANU KUMAR
901.	CR. MISC./19974/2021 399,402 R.BAIL-1	1 GAUTAM SINGH vs THE STATE OF BIHAR	MD. IMTIYAZ HUSSAIN BAMDEO PANDEY	MITHLESH KUMAR KHARE
902.	CR. MISC./19977/2021 25(1-b)a,26 R.BAIL-1	1 PAPPU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
903.	CR. MISC./19978/2021 272,273,420,120(B R.BAIL-1	1 RAJESH YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G.
904.	CR. MISC./19979/2021 448,341,323,324,3 R.BAIL-1	1 OM PRAKASH SAO vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	A.G. SHAILESH KUMAR SINGH
905.	CR. MISC./19980/2021 30(a)(c) R.BAIL-1	1 GARIBNATH KUMAR @ GARIBNATH RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
906.	CR. MISC./19982/2021 364A R.BAIL-1	1 SUSHIL KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM	BRAJENDRA NATH PANDEY
907.	CR. MISC./19984/2021 302,201,34 R.BAIL-1	1 JAI RAM RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	AKSHAY LAL PANDIT
908.	CR. MISC./19991/2021 25(1-b)a,26 R.BAIL-1	1 BABLU KUMAR SINGH @ BABLU MANDAL @ BABLU KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR BIRENDRA KUMAR TIWARY	A.G.
909.	CR. MISC./19993/2021 25(1-b)a,26,35 R.BAIL-1	1 DHRUV TIWARI @ DHRUP TIWARI @ DHRUWNRAYAN TIWARI vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	AMITESH KUMAR
910.	CR. MISC./19996/2021 302,34 R.BAIL-1	1 MD. TASLIM @ TASLIM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.

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911.	CR. MISC./19998/2021 392 R.BAIL-1	1	SHEKHAR KUMAR MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
912.	CR. MISC./20000/2021 273 R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	ACHINTYA ANAND	A.G.
913.	CR. MISC./20001/2021 regular bail matt R.BAIL-1	1	PRABHAWATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
914.	CR. MISC./20004/2021 30(a),32(2) R.BAIL-1	1	SANJEEV CHOUDHURY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
915.	CR. MISC./20005/2021 25-1-B-A,26,35 R.BAIL-1	1	ARBIND KEWAT vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	A.G.
916.	CR. MISC./20007/2021 272,273 R.BAIL-1	1	RAJEEV SEN GUPTA @ RAJIV SEN GUPTA vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	ATUL CHANDRA
917.	CR. MISC./20008/2021 363,366(A),34 R.BAIL-1	1	ADITYA KUMAR vs THE STATE OF BIHAR	UPADHYAY SAURABH KUMAR	A.G.
918.	CR. MISC./20009/2021 30A R.BAIL-1	1	NILU SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	CHANDRA BHUSHAN PRASAD
919.	CR. MISC./20010/2021 376 R.BAIL-1	1	SUBODH PANDIT vs THE STATE OF BIHAR	JAGNNATH SINGH PRAVASHANKAR MISHRA	DR.MRITYUNJAYA KR.GAUTAM
920.	CR. MISC./20011/2021 394 R.BAIL-1	1	SAKAL DEO @ SAKALDEO KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI AVNITA MANDILWAR	DR. AJEET KUMAR
921.	CR. MISC./20012/2021 420,120B R.BAIL-1	1	GANESH SAHNI vs THE STATE OF BIHAR	RAMA KANT SINGH	DAMODAR PRASAD TIWARY
922.	CR. MISC./20014/2021 30(a) R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	BRAJ KISHORE PD.(APP)
923.	CR. MISC./21372/2021 20,22 R.BAIL-1	1	LAXMAN SAHANI vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
924.	CR. MISC./21375/2021 394 R.BAIL-1	1	SONU KUMAR @ SONU @ CHHOTU RAWANI vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G.
925.	CR. MISC./21376/2021 30(a) R.BAIL-1	1	NARESH MANJHI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
926.	CR. MISC./21378/2021 341,323,324,307,5 R.BAIL-1	1	RAM BALAK SAHNI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
927.	CR. MISC./21382/2021 30(a)(c) R.BAIL-1	1	RAKESH KUMAR SINGH @ RAKESH KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAGINI LATA SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
928.	CR. MISC./21383/2021 30(a),36 R.BAIL-1	1	MD. GUFRAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	SANJAY KUMAR
929.	CR. MISC./21384/2021 302,34 R.BAIL-1	1	VIVEK GIRI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G. MADHURENDRA KUMAR
930.	CR. MISC./21385/2021 302,34 R.BAIL-1	1	UDAY KUMAR @ BHUTAWA vs THE STATE OF BIHAR	RAKESH KUMAR SINGH RAJEEV NAYAN	A.G.
931.	CR. MISC./21389/2021 392 R.BAIL-1	1	GOLU SAH vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
932.	CR. MISC./21392/2021 7(a) R.BAIL-1	1	RABINDRA KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
933.	CR. MISC./21395/2021 25(1-b)A,26,35 R.BAIL-1	1	MURARI TIWARI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
934.	CR. MISC./21397/2021 363,364,302,201,1 R.BAIL-1	1	RAMAYAN YADAV vs THE STATE OF BIHAR	BRAJ BHUSHAN MISHRA	ANANT KUMAR 1
935.	CR. MISC./21400/2021 272,273,467,468,4 R.BAIL-1	1	NANDKISHOR RAI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
936.	CR. MISC./21403/2021 302 R.BAIL-1	1	ASHOK KUMAR @ ASHOK MEHTA vs THE STATE OF BIHAR	BAM BAHADUR JHA	DR. KUMAR UDAY PRATAP
937.	CR. MISC./21405/2021 272 R.BAIL-1	1	NAGENDRA YADAV @ ANIK YADAV @ NAGENDRA YADAV @ ANIK YADAV vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
938.	CR. MISC./21406/2021 366(A) R.BAIL-1	1	MD. SADDAM vs THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR	A.G.

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939.	CR. MISC./21410/2021 30a R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
940.	CR. MISC./21412/2021 302,120(B),34 R.BAIL-1	1 RAKESH JHA vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
941.	CR. MISC./21413/2021 498a,34 R.BAIL-1	1 JITENDRA KUMAR PAL vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
942.	CR. MISC./21415/2021 302,34 R.BAIL-1	1 BANARSI SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
943.	CR. MISC./21416/2021 307,427,34 R.BAIL-1	1 OM PRAKASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	A.G. DHURENDRA KUMAR
944.	CR. MISC./21418/2021 r.bail R.BAIL-1	1 GUDDU SINGH @ GUDDU KUMAR vs THE STATE OF BIHAR	DHANENDRA CHAUBEY	A.G.
945.	CR. MISC./21419/2021 147,148,149,302,3 R.BAIL-1	1 ASHESHWAR SAHNI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
946.	CR. MISC./21420/2021 414 R.BAIL-1	1 RAJU MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
947.	CR. MISC./21424/2021 30(a) R.BAIL-1	1 RANJIT KUMAR YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
948.	CR. MISC./21430/2021 30A R.BAIL-1	1 KRISHNA KUMAR vs THE STATE OF BIHAR	UDIT NARAYAN SINGH GAJENDRA KUMAR SINGH	RAM ANURAG SINGH
949.	CR. MISC./21437/2021 147,148,149,302,5 R.BAIL-1	1 HEMANT RAI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	RAM ANURAG SINGH
950.	CR. MISC./21438/2021 30-a R.BAIL-1	1 PINTU KUMAR YADAV vs THE STATE OF BIHAR	DHRAMVEER	VEENA RANI PRASAD
951.	CR. MISC./21440/2021 147,148,149,341,3 R.BAIL-1	1 LURI MANDAL vs THE STATE OF BIHAR	UMESH PRASAD	A.G.
952.	CR. MISC./21441/2021 272,273,420120(B) R.BAIL-1	1 RAJ KUMAR SINGH @ RAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
953.	CR. MISC./21443/2021 392 R.BAIL-1	1 SAWAN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
954.	CR. MISC./21449/2021 30(a) R.BAIL-1	1 SHANKAR PRASAD@PENTER vs THE STATE OF BIHAR	DHRAMVEER	A.G.
955.	CR. MISC./21454/2021 354(A),354(B) R.BAIL-1	1 MD WAKIL vs THE STATE OF BIHAR	SUDHIR KUMAR	A.G.
956.	CR. MISC./21455/2021 30(a) R.BAIL-1	1 DINESH MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
957.	CR. MISC./21464/2021 regular bail R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA ANUJ KUMAR PRAVEEN KUMAR NEERAJ NISCHAL	A.G.
958.	CR. MISC./21465/2021 147,148,149,307,3 R.BAIL-1	1 DINESH YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G. BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR SATISH KUMAR
959.	CR. MISC./21469/2021 30A R.BAIL-1	1 CHANDRAMA CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH RAM LALLAN SINGH	A.G.
960.	CR. MISC./21474/2021 376(D),323 R.BAIL-1	1 BINAYAK SINGH @ BINAYAK KUMAR SINGH @ VINAYAK @ VINAYAK KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.
961.	CR. MISC./21475/2021 30(a) R.BAIL-1	1 SUMAN SINGH @ SUMAN KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
962.	CR. MISC./21481/2021 341,323,324,326,5 R.BAIL-1	1 KUNDAN MAHTO @ KUNDAL KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
963.	CR. MISC./21490/2021 147,149,341,323,3 R.BAIL-1	1 SINTU KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G.
964.	CR. MISC./21495/2021 Regular bail R.BAIL-1	1 CHAMAK LAL MANDAL @ CHAMAKALAL MANDAL vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
965.	CR. MISC./21497/2021 302,120(B) R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR DILIP KUMAR RANJEET KUMAR	A.G.

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966.	CR. MISC./21499/2021 Regular bail R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
967.	CR. MISC./21503/2021 302,34, R.BAIL-1	1	RAKESH KUMAR @ KARIYA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
968.	CR. MISC./21504/2021 393,324,307 R.BAIL-1	1	PRABHAT KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
969.	CR. MISC./21506/2021 25(1-A),25(1AA),2 R.BAIL-1	1	SONU @ CHHOTU @ SONU KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
970.	CR. MISC./21507/2021 147,148,149,341,3 R.BAIL-1	1	ROSHAN JHA @ ROSHAN KUMAR JHA vs THE STATE OF BIHAR	BAL KRISHNA MISHRA SUBODH KUMAR JHA KRISHNA KUMAR SARVESHWAR TIWARY	A.G.
971.	CR. MISC./21508/2021 25(1-B)A,26,35 R.BAIL-1	1	RAJU SINGH @ RAJU KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G.
972.	CR. MISC./21509/2021 409,120(B) R.BAIL-1	1	SHYAM NARAYAN SHARMA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
973.	CR. MISC./21510/2021 147,148,149,504,3 R.BAIL-1	1	THARU @ SK THARU vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
974.	CR. MISC./21511/2021 30(a),56(b) R.BAIL-1	1	SHOBHI YADAV @ SHOBI YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
975.	CR. MISC./21513/2021 366A,34 R.BAIL-1	1	AINUL ANSARI vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
976.	CR. MISC./21514/2021 272,273 R.BAIL-1	1	PAPPU SAH @ BINOD SAH vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G.
977.	CR. MISC./21517/2021 272,273,414 R.BAIL-1	1	SANJIT KUMAR GUPTA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
978.	CR. MISC./21519/2021 r.bail R.BAIL-1	1	MANOJ KUMAR @ TIWARI vs THE STATE OF BIHAR	DHANENDRA CHAUBEY AMIT SRIVASTAVA	A.G.
979.	CR. MISC./21522/2021 414,420 R.BAIL-1	1	MUKESH RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
980.	CR. MISC./21524/2021 304B,201,34 R.BAIL-1	1	ANESH PASWAN @ ANESH KUMAR PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
981.	CR. MISC./21525/2021 302,34 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANKET	MUKESHWAR DAYAL
982.	CR. MISC./21527/2021 341,323,325,307,3 R.BAIL-1	1	RAJA PRASAD @ RAJARAM PRASAD vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI SIKANDAR	A.G.
983.	CR. MISC./21529/2021 302,120B,34 R.BAIL-1	1	PANKAJ RAM @ GANGULI vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
984.	CR. MISC./21530/2021 2,9,27,29,31,39,4 R.BAIL-1	1	MD. TOOFANI MIAN @ MD. TUFANI MIAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
985.	CR. MISC./21531/2021 147,148,341,323,3 R.BAIL-1	1	ISHWAR YADAV @ KISHARDEO YADAV vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
986.	CR. MISC./21537/2021 457,380 R.BAIL-1	1	MD.RAJJAK @ DOKWA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
987.	CR. MISC./21538/2021 30(a) R.BAIL-1	1	DHARO PASWAN vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
988.	CR. MISC./21539/2021 147,341,504,323,3 R.BAIL-1	1	GANESH SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. RAMA KANT SINGH
989.	CR. MISC./21540/2021 30(a) R.BAIL-1	1	RANJIT UPADHYAY vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
990.	CR. MISC./21542/2021 366,497,498,34 R.BAIL-1	1	VANARSI SAHANI @ BANARSI SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
991.	CR. MISC./21544/2021 363,366(A),34 R.BAIL-1	1	OM PRAKASH CHAUDHARY vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	PREM KUMAR JHA
992.	CR. MISC./21546/2021 376,504,506,34 R.BAIL-1	1	DIPIK KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G. DR. BIPIN CHANDRA
993.	CR. MISC./21550/2021 414 R.BAIL-1	1	LALAM KHAN vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G.
994.	CR. MISC./21555/2021 394 R.BAIL-1	1	MOHIT DIWAKAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.



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995.	CR. MISC./21556/2021 30A R.BAIL-1	1	DHANJEE SINGH @ UDAY SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
996.	CR. MISC./21562/2021 414 R.BAIL-1	1	SINTU KUMAR @ SONU@KHATAL vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
997.	CR. MISC./21563/2021 272,273,120(B) R.BAIL-1	1	JITENDRA KUMAR @ JITENDAR KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	LAKSHMI KANT SHARMA
998.	CR. MISC./21564/2021 30(a) R.BAIL-1	1	BIKKU KUMAR MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
999.	CR. MISC./21565/2021 272,273,120,B R.BAIL-1	1	RAUSHAN @ RAUSHAN KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
1000.	CR. MISC./21567/2021 447,504,506,307,3 R.BAIL-1	1	RATTILAL YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
1001.	CR. MISC./21569/2021 20,22,23,27 R.BAIL-1	1	RAJ KUMAR GIRI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
1002.	CR. MISC./21575/2021 302,120(B) R.BAIL-1	1	MD. AKHLAKUR RAHMAN SIDDIKI @ MD. AKHLAQUR RAHMAN SIDDIQUE @ AKHLAKUR RAHMAN SIDDIKI vs THE STATE OF BIHAR	ANJU KUMARI ANANT KUMAR SINHA UMESH KUMAR ROY	A.G.
1003.	CR. MISC./21579/2021 47A R.BAIL-1	1	HARE RAM PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
1004.	CR. MISC./21580/2021 384,307,386 R.BAIL-1	1	CHANDAN KUMAR @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI SUDHIR KUMAR SINGH	A.G.
1005.	CR. MISC./21581/2021 420,467,468,471,1 R.BAIL-1	1	ARJUN RAM vs THE STATE OF BIHAR	PAWAN KUMAR SHUBHESH PANDEY	A.G.
1006.	CR. MISC./21582/2021 272,273 R.BAIL-1	1	SANJISH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JAIN	A.G.
1007.	CR. MISC./21583/2021 30A R.BAIL-1	1	RAJESH CHAUDHARY vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
1008.	CR. MISC./21587/2021 302,120(B),34 R.BAIL-1	1	SANTOSH PRASAD @ SANTOSH YADAV vs THE STATE OF BIHAR	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	A.G.
1009.	CR. MISC./21589/2021 147,148,149,342,3 R.BAIL-1	1	ASHA DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1010.	CR. MISC./21590/2021 302,120(B),34 R.BAIL-1	1	MANISH SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VERMA ANIMESH	A.G.
1011.	CR. MISC./21594/2021 363,366(A) R.BAIL-1	1	NAGMANI vs THE STATE OF BIHAR	SANJIV SHARAN RAM NIWAS PRASAD	A.G.
1012.	CR. MISC./21595/2021 30(a) R.BAIL-1	1	KARN KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1013.	CR. MISC./21596/2021 30(A),38,40(1) R.BAIL-1	1	MIKIN KUMAR @ SURESH RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
1014.	CR. MISC./21598/2021 414,413 R.BAIL-1	1	NEJAMUDDIN vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
1015.	CR. MISC./21601/2021 366(A),34 R.BAIL-1	1	RAJESH HARIJAN @ AMAN KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
1016.	CR. MISC./21602/2021 30(a) R.BAIL-1	1	MUKTESHWAR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G.
1017.	CR. MISC./21603/2021 30(a),47 R.BAIL-1	1	DAYA SHANKAR PANDEY vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
1018.	CR. MISC./21604/2021 30(a) R.BAIL-1	1	RAM DAYAL MAHTO vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G.
1019.	CR. MISC./21608/2021 302,120B,34,506 R.BAIL-1	1	VIKASH SHARMA vs THE STATE OF BIHAR	HARENDRA PRASAD	PARMANAND KUMAR
1020.	CR. MISC./21609/2021 341,323,354,307,5 R.BAIL-1	1	MD. MUSTAQUIM vs THE STATE OF BIHAR	MD. MURAD ASHRAF ABU NASAR	A.G.
1021.	CR. MISC./21610/2021 376(A)(B) R.BAIL-1	1	MUKESH YADAV vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.

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1022. CR. MISC./21611/2021 30A R.BAIL-1	1 PAWAN SHRIVASTAVA vs THE STATE OF BIHAR	SURYA NARAYAN SAH SUSHMITA MISHRA RAKESH KUMAR PANDEY	A.G.
1023. CR. MISC./23019/2021 461,379 R.BAIL-1	1 SUJEET KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
1024. CR. MISC./23022/2021 34, R.BAIL-1	1 KURBAN ALI @ MD. KURBAN ALI vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
1025. CR. MISC./23023/2021 302,201,34 R.BAIL-1	1 BULLA YADAV @ BULBUL YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1026. CR. MISC./23024/2021 302,34 R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
1027. CR. MISC./23025/2021 363,366(A),34 R.BAIL-1	1 ABHINANDAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
1028. CR. MISC./23029/2021 272,273,399,402 R.BAIL-1	1 PAPPU KUMAR @ PAPPU SAHNI vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G.
1029. CR. MISC./23030/2021 30(a) R.BAIL-1	1 DAHAUR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1030. CR. MISC./23032/2021 427 R.BAIL-1	1 TEJ BAHADUR PATEL vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
1031. CR. MISC./23033/2021 304-B,34 R.BAIL-1	1 RAKESH PRADHAN @ RAKESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI ASHUTOSH KUMAR	A.G.
1032. CR. MISC./23035/2021 341,323,376,504,5 R.BAIL-1	1 AJIT MAHTO @ AJIT SINGH vs THE STATE OF BIHAR	HARSH SINGH	A.G.
1033. CR. MISC./23036/2021 8,20,B,II,C,22C R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G.
1034. CR. MISC./23042/2021 363,366A,34, R.BAIL-1	1 SUDAMA RAI @ BHAGAT vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1035. CR. MISC./23044/2021 147,149,333,337,3 R.BAIL-1	1 VIKKI KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
1036. CR. MISC./23045/2021 392 R.BAIL-1	1 ARBIND KUMAR YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
1037. CR. MISC./23047/2021 409,420 R.BAIL-1	1 MAHESHWAR DUBEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1038. CR. MISC./23052/2021 326,307,302 R.BAIL-1	1 SURESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G.
1039. CR. MISC./23054/2021 304-B,34 R.BAIL-1	1 MASUD ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
1040. CR. MISC./23056/2021 399,402,414 R.BAIL-1	1 JAWED ALAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
1041. CR. MISC./23058/2021 307,504,506,34, R.BAIL-1	1 ANKIT KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
1042. CR. MISC./23060/2021 302,147,148,149 R.BAIL-1	1 ROHAN YADAV @ ROHAN PRASAD vs THE STATE OF BIHAR	SHIVAM MALAY KUMAR CHOUDHARY UDBHAV	A.G.
1043. CR. MISC./23062/2021 30-A,41,56-B,56-D R.BAIL-1	1 BIRJU PASWAN vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
1044. CR. MISC./23064/2021 414,34 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
1045. CR. MISC./23066/2021 370,371 R.BAIL-1	1 BHANU YADAV @ BHANU KUMAR @ BHANNU YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
1046. CR. MISC./23067/2021 406,409,420 R.BAIL-1	1 RATAN YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1047. CR. MISC./23069/2021 307,326 R.BAIL-1	1 AKHILESH SINGH @ AKHILESH KUMAR vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G.
1048. CR. MISC./23070/2021 392 R.BAIL-1	1 GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.

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1049. CR. MISC./23071/2021 307,34 R.BAIL-1	1	ROHIT KUMAR@LOLO PASWAN @SANNI@ROHIT@LOLO@ROHIT KUMAR LOLO vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
1050. CR. MISC./23074/2021 302,34 R.BAIL-1	1	MD. AZHAR @ MD. AZHAR ALI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
1051. CR. MISC./23080/2021 392,395,412 R.BAIL-1	1	RAHUL KUMAR SAH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
1052. CR. MISC./23083/2021 30A R.BAIL-1	1	REHANA KHATOON @ RAHO vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
1053. CR. MISC./23084/2021 121,121-A,124-A,3 R.BAIL-1	1	MD.MANZAR @ MANJEE @ MD.MANZAR ALAM @ MANZAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G.
1054. CR. MISC./23089/2021 304B,34 R.BAIL-1	1	KARAFAT @ KARAFAT ANSARI @ KAILA ANSARI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
1055. CR. MISC./23090/2021 307,353,504,414 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
1056. CR. MISC./23091/2021 30,32 R.BAIL-1	1	SHATRUGHAN SAH vs THE STATE OF BIHAR	AMIT NARAYAN BRAJESH SAHAY NIRMALA KUMARI RAJIV KUMAR	A.G.
1057. CR. MISC./23092/2021 363,120(B) R.BAIL-1	1	CHOTU KUMAR @ CHOTU SHARMA vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
1058. CR. MISC./23094/2021 304B,201,120B,34, R.BAIL-1	1	VIJOY YADAV vs THE STATE OF BIHAR	AMAR PRAKASH	A.G.
1059. CR. MISC./23096/2021 7 R.BAIL-1	1	MUNNA CHAUDHARY vs THE STATE OF BIHAR	BINAY KRISHNA	A.G.
1060. CR. MISC./23097/2021 30(A)(D) R.BAIL-1	1	MOTI BIND @ MOTI KUMAR @ LALU BIND vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
1061. CR. MISC./23100/2021 30A R.BAIL-1	1	GANPAT YADAV vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
1062. CR. MISC./23103/2021 399,402,414 R.BAIL-1	1	DIGVIJAY KUMAR @ DIGBIJAY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1063. CR. MISC./23105/2021 363,364 R.BAIL-1	1	VARUN PASWAN vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
1064. CR. MISC./23108/2021 30A R.BAIL-1	1	ARUN SHARMA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
1065. CR. MISC./23112/2021 147,148,149,302,3 R.BAIL-1	1	BRAHAMCHARI PASWAN vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
1066. CR. MISC./23117/2021 379,411,34 R.BAIL-1	1	MAHESH KUMAR PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
1067. CR. MISC./23118/2021 30(a) R.BAIL-1	1	RAM BALAK DAS vs THE STATE OF BIHAR	SUNIL KUMAR NO.III RAKI ALAM	A.G.
1068. CR. MISC./23120/2021 272,273 R.BAIL-1	1	HARENDAR KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
1069. CR. MISC./23122/2021 304(B),34 R.BAIL-1	1	INDU DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1070. CR. MISC./23126/2021 30(a),(c) R.BAIL-1	1	CHHATHU KUMAR RAI vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
1071. CR. MISC./23129/2021 304(B),34 R.BAIL-1	1	DEO NARAYAN BIND vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
1072. CR. MISC./23130/2021 399,400,402,414 R.BAIL-1	1	MUKESH KUMAR @ BABLOO KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
1073. CR. MISC./23132/2021 447,448,341,342,3 R.BAIL-1	1	RAMESH YADAV vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
1074. CR. MISC./23133/2021 30A R.BAIL-1	1	MITHUN TANTI @ MITHUN DAS vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G.

1075. CR. MISC./23135/2021 302,379,34 R.BAIL-1	1 LAKHI KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
1076. CR. MISC./23136/2021 147,148,149,448,3 R.BAIL-1	1 MUKESH SINGH vs THE STATE OF BIHAR	NEETU JHA MANOJ KUMAR SUNIL KUMAR	DR.MRITYUNJAYA KR.GAUTAM
1077. CR. MISC./23138/2021 341,323,324,302,1 R.BAIL-1	1 LAKSHMAN RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
1078. CR. MISC./23143/2021 147,148,149,342,3 R.BAIL-1	1 NARAYAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
1079. CR. MISC./23145/2021 323,341,504,307,3 R.BAIL-1	1 DIPTY SINGH vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA	A.G.
1080. CR. MISC./23147/2021 8,20(B)(II)(C) R.BAIL-1	1 MD SHAMSHAD ALAM vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM QUAMAR RAZA	A.G.
1081. CR. MISC./23148/2021 341,323,448,307,3 R.BAIL-1	1 SIMA DEVI vs THE STATE OF BIHAR	DHANESHWAR VASHIST ARYA ACHINT	A.G.
1082. CR. MISC./23149/2021 399,402,120(B) R.BAIL-1	1 GOLU JHA vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
1083. CR. MISC./23150/2021 471,419,420,467,4 R.BAIL-1	1 AFTAB ALAM vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
1084. CR. MISC./23151/2021 498(A),341,323,50 R.BAIL-1	1 ANIL MAHATO vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
1085. CR. MISC./23152/2021 304B,120B,34, R.BAIL-1	1 SURESH SAHNI vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
1086. CR. MISC./23154/2021 302,120B,34 R.BAIL-1	1 VISHWAJIT KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
1087. CR. MISC./23155/2021 399,402,414 R.BAIL-1	1 MANISH KUMAR @ GOLU vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
1088. CR. MISC./23156/2021 147,148,149,341,3 R.BAIL-1	1 KALLU BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1089. CR. MISC./23157/2021 30A R.BAIL-1	1 RAJBALI PASWAN @ RAJVALLI PASWAN vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G.
1090. CR. MISC./23158/2021 420 R.BAIL-1	1 JAY PRAKASH PRASAD vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
1091. CR. MISC./23160/2021 302,120B R.BAIL-1	1 GUNJAN YADAV @ GUNJAN KUMAR vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
1092. CR. MISC./23165/2021 447,341,342,364,3 R.BAIL-1	1 SUBHASH RAI vs THE STATE OF BIHAR	RAJ KUMAR RAI MUKESH SHARMA RAJNISH KUMAR VIJAY KUMAR	A.G.
1093. CR. MISC./23166/2021 439,440 R.BAIL-1	1 SONU KUSHWAHA vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
1094. CR. MISC./23167/2021 30A,32-1,32-3,41- R.BAIL-1	1 MOHAN KUMAR SINGH vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
1095. CR. MISC./23168/2021 25(1-A),25(1-AA), R.BAIL-1	1 MANOJ SINGH vs THE STATE OF BIHAR	BIJENDRA KUMAR NUTAN KUMARI PRAVINA KUMARI	A.G.
1096. CR. MISC./23169/2021 302,147,148,149,3 R.BAIL-1	1 LAXMAN RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G.
1097. CR. MISC./23171/2021 302,34 R.BAIL-1	1 NAND BIHARI YADAV vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
1098. CR. MISC./23175/2021 379 R.BAIL-1	1 SURESH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
1099. CR. MISC./23177/2021 30(a) R.BAIL-1	1 SURAJ KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
1100. CR. MISC./23180/2021 354C,509 R.BAIL-1	1 LAV KUSH YADAV @ LAV KUSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
1101. CR. MISC./23183/2021 30A,37B R.BAIL-1	1 RAMJI RAJWAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.

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1102. CR. MISC./23185/2021 395 R.BAIL-1	1 CHANDAN KUMAR @ DIPAK KUMAR vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G.
1103. CR. MISC./23186/2021 304(B),34 R.BAIL-1	1 SIKENDRA MAHTO @ SIKENDRA KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR SHAKTI SUMAN KUMAR MARIA NAZIR	A.G.
1104. CR. MISC./23189/2021 414,34 R.BAIL-1	1 RAJAN PRASAD @ RAGHAN PRASAD vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
1105. CR. MISC./23190/2021 25(1-B)A,26,35 R.BAIL-1	1 BHIM YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1106. CR. MISC./23191/2021 30A R.BAIL-1	1 RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G.
1107. CR. MISC./23198/2021 147,148,341,323,3 R.BAIL-1	1 VISHAL SINGH vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
1108. CR. MISC./23201/2021 376,34 R.BAIL-1	1 ARVIND KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR	A.G.
1109. CR. MISC./23202/2021 302,115,34 R.BAIL-1	1 SITA RAM THAKUR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
1110. CR. MISC./23210/2021 30(a) R.BAIL-1	1 KUNAL DOM vs THE STATE OF BIHAR	ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR (AOR 7070)	A.G.
1111. CR. MISC./23211/2021 30(a) R.BAIL-1	1 PAPPU YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
1112. CR. MISC./23212/2021 307,302,147,148,1 R.BAIL-1	1 CHANDESHWAR MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1113. CR. MISC./23215/2021 307,393,324,34 R.BAIL-1	1 MD. TABISH KHAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1114. CR. MISC./23218/2021 302,34 R.BAIL-1	1 MANISH KUMAR @ BITHLA vs THE STATE OF BIHAR	RAM NIWAS PRASAD	A.G.
1115. CR. MISC./23220/2021 304(B),201,34 R.BAIL-1	1 MUNNI DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
1116. CR. MISC./23222/2021 120(B),409,419,42 R.BAIL-1	1 ATUL RAMAN vs THE STATE THROUGH SUPERINTENDENT OF POLICE C.B.I. PATNA	RAJ DULAR SAH	A.G.
1117. CR. MISC./23223/2021 420,379 R.BAIL-1	1 PAPPU KUMAR @ PAPPU SAHNI vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G.
1118. CR. MISC./23225/2021 363,365,34 R.BAIL-1	1 NITU DEVI @ NEETU DEVI vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
1119. CR. MISC./23227/2021 392,411 R.BAIL-1	1 ARUN KUMAR MANDAL @ PARO vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
1120. CR. MISC./23233/2021 394 R.BAIL-1	1 RIT LAL MALLIK vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.
1121. CR. MISC./23239/2021 147,148,341,323,3 R.BAIL-1	1 RAJENDRA SAH @ RAJINDRA SAH vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
1122. CR. MISC./23244/2021 341,323,307,120(B) R.BAIL-1	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
<b>MATTER -2</b>			
1123. CR. REV./23/2021 JUVENILE JUSTICE CR. REV.	1 SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
<b>MATTER -3</b>			
1124. CR. MISC./9482/2020 394, A.BAIL	5 SARJUG YADAV vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	PARMANAND PRASAD
<b>FOR ORDERS - TIED UP</b>			
1125. CWJC/15363/2018 POST RETIRE, UNIV.	12 RAJ KISHORE PRASAD SINHA vs THE CHANCELLOR, UNIVERSITY OF BIHAR THROUGH THE PRINCIPAL SECRETARY AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	RAJENDRA KUMAR GIRI NAGENDRA KUMAR SINGH SHRI PRAKASH SRIVASTAVA RITESH KUMAR SHASHI BHUSHAN SINGH

**PATNA HIGH COURT**

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**Tuesday 06th April 2021**  
Hon'ble Mr. Justice Anjani Kumar Sharan

1126. CR. MISC./22243/2021  
MOD (S.J) MOD (SJ)

1 OMPRAKASH SAHANI  
vs THE STATE OF BIHAR

PRATEEK TANDON

A.G

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Anil Kumar Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. APP (SJ)/1874/2019 AGAINST CONVICTIO CR. APP(SJ)	7 SANJAY UPADHAYA vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR NILESH KUMAR	SUJIT KUMAR SINGH
2.	CR. MISC./83829/2019 304B,34, R.BAIL-1	7 SHYAM KUMAR RAM vs THE STATE OF BIHAR	RATANAKAR JHA KUSUM RANI	CHANDRA BHUSHAN PRASAD DEEPAK KUMAR
3.	CWJC/7602/2020 POST RETIRE, UNIV.	8 MADAN PRASAD vs THE STATE OF BIHAR	ARUN KUMAR SANDHYA KUMARI	LALIT KISHORE ( AG ) RITESH KUMAR PRABHAKAR JHA (GP27) ANIL KUMAR
4.	CWJC/8781/2020 LAND ENCROACHMENT	4 RANJU DEVI vs THE STATE OF BIHAR	BINAY KUMAR	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)
5.	CWJC/8806/2020 WORKS CONTRACT	5 M/S STAR CONSTRUCTION vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY	KUNDAN KUMAR RANJEET KUMAR YOGESH KUMAR	LALIT KISHORE (AG) AJAY (GA5) PAWAN KR.(AC TO AG,BIHAR)
6.	CR. MISC./24643/2020 302,120B,34 R.BAIL-1	2 BALRAM KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. SAKIR AHMAD APP
7.	CR. MISC./40066/2020 REGULAR BAIL R.BAIL-1	4 RAMA SHANKAR SAHANI vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G. SHAIENDRA KUMAR SINGH
8.	CR. MISC./40190/2020 354,376 R.BAIL-1	2 SATISH KUMAR ALIAS NEPALI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. YOGENDRA KUMAR SINGH
9.	CR. MISC./40240/2020 147,149,323,324,3 R.BAIL-1	2 MD. KAISH vs THE STATE OF BIHAR	ASHHAR MUSTAFA TARIQUE SHAMIM	A.G. DINESH JHA HUMAYOU AHMAD KHAN
10.	CR. REV./28/2021 CRIMINAL REVISION CR. REV.	6 RAM KRISHNA DUTTA vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. MANOJ KUMAR SINGH ANANT KUMAR (APP) K.N.SINGH (A.D.S.G)
<b>MATTER -1</b>				
11.	CR. REV./412/2020 U/S- 102 OF JUVEN CR. REV.	1 RAKESH DAS @ RAKESH KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
12.	CR. APP (SJ)/1183/2020 Against Convictio CR. APP(SJ)	2 BAGEDAN PASWAN vs THE STATE OF BIHAR	JAI SHANKER PRASAD MANISH RAI SHARMA SANJAY SINGH RAJEEV RANJAN	SUJIT KUMAR SINGH
13.	CR. MISC./18628/2020 376 R.BAIL-1	4 VIJAY SAHNI vs THE STATE OF BIHAR	NILESH KUMAR PRAVIN KUMAR UDBHAV, ARYA ACHINT	SANJAY KUMAR SINGH ANJANI KUMAR JHA
14.	CR. MISC./38093/2020 420,467,468,471,1 R.BAIL-1	2 HAYAGRIV KUMAR @ SONU vs THE STATE OF BIHAR	SAKET GUPTA MAYANK SHEKHAR	A.G. RENUKA RATNAKAR
15.	CR. MISC./40276/2020 302,34 R.BAIL-1	2 BHAGWAN MURMU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. RENU KUMARI
16.	CR. MISC./40277/2020 302,201,34 R.BAIL-1	2 MITHILESH MANDAL vs THE STATE OF BIHAR	ARUN KUMAR	A.G. RENU KUMARI
17.	CR. MISC./40291/2020 147,142,323,379,3 R.BAIL-1	2 SURESH RAJWAR @ SURESH RAM vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G. ANITA KUMARI SINGH
18.	CR. REV./254/2021 JUVENILE JUSTICE CR. REV.	1 NAVAL KUMAR @ NAWAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.

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19.	CR. MISC./1060/2021 147,148,149,341,3 R.BAIL-1	1	KAMAL DAS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. YOGENDRA KUMAR
20.	CR. APP (SJ)/1421/2021 Against Convictio CR. APP(SJ)	1	MUKESH KUMAR RAM @ MUKESH RAM vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
21.	CR. APP (SJ)/1576/2021 AGAINST CONVICTIO CR. APP(SJ)	1	KULDEEP YADAV vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
22.	CR. MISC./1589/2021 20 R.BAIL-1	1	WAKIL RAI vs THE STATE OF BIHAR	PRASHANT SINHA AMIT KUMAR	A.G. DILIP KUMAR NO. 1
23.	CR. MISC./1590/2021 366A, R.BAIL-1	1	MONU KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. PAWAN KUMAR SINGH DILIP KUMAR NO. 1
24.	CR. MISC./1593/2021 302 R.BAIL-1	1	MUKESH YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. DILIP KUMAR NO. 1
25.	CR. MISC./1605/2021 392 R.BAIL-1	2	VIKASH KUMAR SAHANI @ VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. DINESH SINGH
26.	CR. MISC./1608/2021 147,148,149,302 R.BAIL-1	2	SHAILESH SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G. DINESH SINGH RAJU KUMAR PRADHAN MURLI MANOHAR PD
27.	CR. MISC./1611/2021 20,22,23,24,27,27 R.BAIL-1	2	RANDHIR KUMAR @ BITTU vs THE STATE OF BIHAR	RINA SINHA	A.G. DR. INDIWAR KUMARI
28.	CR. MISC./1619/2021 147,148,149,323,3 R.BAIL-1	2	AWADHESH SINGH vs THE STATE OF BIHAR	DIGVIJAY PRATAP SINGH	A.G. DR. INDIWAR KUMARI
29.	CR. MISC./1639/2021 414, R.BAIL-1	2	ROHIT KUMAR SINGH@SONU SINGH vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G. JHARKHANDI UPADHYAY
30.	CR. MISC./1647/2021 302,34 R.BAIL-1	2	MD MUNNA vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. KALYAN SHANKAR
31.	CR. MISC./1658/2021 8-20-B-II-B R.BAIL-1	2	MD. EJAJUL HAQUE vs THE UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIR NARCOTICS CONTROL BUREAU	SANJAY KUMAR UDAY KUMAR	K.N.SINGH,A.D.S.G RATNESH KUMAR
32.	CR. MISC./1659/2021 25-1-A,25-1-AA,25 R.BAIL-1	2	MD. LALLAN vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA	A.G. KALYAN SHANKAR
33.	CR. MISC./1662/2021 307,385,34 R.BAIL-1	2	NIWAS LAL vs THE STATE OF BIHAR	UDBHAV MALAY KUMAR CHOUHARY	A.G. SATYA PRAKASH LAKSHMI KANT SHARMA
34.	CR. MISC./1663/2021 341,342,323,496,3 R.BAIL-1	2	VISHWANATH YADAV vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. LAKSHMI KANT SHARMA ASHOK KUMAR GUPTA DHANANJAY KUMAR
35.	CR. MISC./1664/2021 307,341,342,323,5 R.BAIL-1	2	MD MUSA vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR	A.G. LAKSHMI KANT SHARMA
36.	CR. MISC./1669/2021 302,307,147,148,1 R.BAIL-1	2	MITHILESH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. MD. MATLOOB RAB
37.	CR. MISC./2557/2021 420,386,34, R.BAIL-1	2	KAILASH KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G. UMESH LAL VERMA
38.	CR. MISC./2558/2021 188,269,270,341,3 R.BAIL-1	2	MD SAGIR vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. UMESH LAL VERMA
39.	CR. MISC./2560/2021 409,420,467,468,4 R.BAIL-1	2	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I) NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
40.	CR. MISC./2564/2021 147,148,149,307,3 R.BAIL-1	2	YOGENDRA YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G. VEENA KUMARI JAISWAL
41.	CR. MISC./2565/2021 395 R.BAIL-1	2	INDU KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. VEENA KUMARI JAISWAL
42.	CR. MISC./2573/2021 364,302,34 R.BAIL-1	2	BECHAN RAM @ BACHAN RAM vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G. YOGENDRA KUMAR SINGH



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43.	CR. MISC./2581/2021 306,509,354(A) R.BAIL-1	2 SHANKAR MAHTO vs THE STATE OF BIHAR	NAMRATA MISHRA MD. KAMRAN	A.G. CHANDRA SEN PRASAD SINGH
44.	CR. MISC./2583/2021 414 R.BAIL-1	2 RAJ KUMAR PASWAN vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G. CHANDRA SEN PRASAD SINGH
45.	CR. MISC./2595/2021 3254(B),376,511 R.BAIL-1	2 JITENDRA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. ARUN KUMAR SINGH
46.	CR. MISC./2599/2021 147,148,149,307,3 R.BAIL-1	2 RAYUDDIN @ REZAUDDIN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. VIJAY KUMAR SINHA SANTOSH KUMAR SHAUKAT ALAM SHAUKAT ALAM ARUN KUMAR SINGH
47.	CR. MISC./2613/2021 395,412 R.BAIL-1	2 GAINORA PASWAN @ GENDA PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN	A.G. NAND KUMAR
48.	CR. MISC./2646/2021 392 R.BAIL-1	2 MD. MERAJ @ MANNA vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G. DASHRATH MEHTA
49.	CR. MISC./21695/2021 379 N ORDER OF RELEASE	1 BABY KUMARI vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.
50.	CR. MISC./22261/2021 147,148,149,302 R.BAIL-1	1 CHANDAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
<b><u>FOR ORDERS -I</u></b>				
51.	CR. MISC./2668/2021 7,7(A),11 R.BAIL-1	2 ANIL KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREOU, BIHAR PATNA.	RAJESH KUMAR MISHRA	A.G. ARBIND KUMAR (SPL.P.P.)
52.	CR. MISC./2688/2021 420,406,467,468,4 R.BAIL-1	2 SK. MONAF vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. AJEET KUMAR BHARDWAJ AJAY KR SINGH NO.1 ANITA KUMARI SINGH
53.	CR. MISC./2690/2021 30A R.BAIL-1	2 AKIB RAJA @ GOLU vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. ANITA KUMARI SINGH
54.	CR. MISC./2709/2021 302 R.BAIL-1	2 BAIDNATH RAI @ BAIDAYANATH RAI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. RINA SINHA
55.	CR. MISC./3956/2021 30(a) R.BAIL-1	2 ANJANI SAH vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G.
56.	CR. MISC./3957/2021 376,511,506 R.BAIL-1	2 LOKNATH MANJHI @ LOCKY MANJHI vs THE STATE OF BIHAR	RAM NATH SINGH YADAV	A.G.
57.	CR. MISC./3965/2021 REGULAR BAIL R.BAIL-1	2 NARAYAN KUMAR RAI @ NARAYAN KUMAR ROY AND ANOTHER vs THE STATE OF BIHAR	ONKAR NATH ASHUTOSH KUMAR	A.G.
58.	CR. MISC./3976/2021 304(B),201,34 R.BAIL-1	2 RAJU RAM vs THE STATE OF BIHAR	MITHILESH KUMAR LALAN KUMAR VERMA	A.G.
59.	CR. MISC./3978/2021 302,201,34 R.BAIL-1	2 RAM PUJAN MUSHAR vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
60.	CR. MISC./3979/2021 regular bail R.BAIL-1	2 SHAHJAD PRAVEJ vs THE STATE OF BIHAR	ANUJ KUMAR JITENDRA KUMAR SHRIVASTAVA	A.G.
61.	CR. MISC./3981/2021 394 R.BAIL-1	2 PREM KUMAR CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
62.	CR. MISC./3989/2021 302,120(B),34 R.BAIL-1	2 MUKTESHWAR MISHRA vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY UMA KANT MISHRA	A.G. RAJESH KUMAR MISHRA
63.	CR. MISC./3995/2021 341,323,504,506,3 R.BAIL-1	2 SURAJ KUMAR vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV POOJA SHREE ANNU SHREE	A.G.
64.	CR. MISC./4026/2021 25(1-B)A,26,35 R.BAIL-1	2 BIJAY YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
65.	CR. MISC./4027/2021 354-B R.BAIL-1	2 MD. KOHINUR ALIAS MD KOHINOOR vs THE STATE OF BIHAR	ASHOK KUMAR FAIZ NASEEM	A.G.

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66.	CR. MISC./4035/2021 324,307,302 R.BAIL-1	2 SURAJ KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
67.	CR. MISC./4048/2021 147,148,149,341,3 R.BAIL-1	2 FANTUS YADAV @ MANTUN YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G.
68.	CR. MISC./4051/2021 302,34 R.BAIL-1	2 SUDHIR SINGH @ SUJEET SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
69.	CR. MISC./4065/2021 304B,201,34 R.BAIL-1	2 DEEPAK RAM vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G. RINA SINHA
70.	CR. MISC./4080/2021 302,201,120(B),34 R.BAIL-1	2 VIKASH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
71.	CR. MISC./4082/2021 147,148,341,323,3 R.BAIL-1	2 CHANDESHWAR RAI @ TANA RAI vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM MADHAV RAJ	A.G. SAKET ANAND CHHAYA KIRTI
72.	CR. MISC./4084/2021 272,273, R.BAIL-1	2 MUKESH KUMAR vs THE STATE OF BIHAR	DILEEP KUMAR	A.G.
73.	CR. MISC./4105/2021 criminal misc R.BAIL-1	2 SAMPAT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
74.	CR. MISC./9185/2021 376,307,34, R.BAIL-1	1 AMIR KHAN vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G.
75.	CR. MISC./11449/2021 354,354(A),323,34 R.BAIL-1	1 GUDDU SINGH vs THE STATE OF BIHAR	SAKET KUMAR SINGH BHASKAR SHANKAR MITHILESH KUMAR SINGH	UPENDRA KUMAR

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### **FOR ORDERS** **MATTER -1**

1.	CR. MISC./4845/2021 147,148,149,341,3 R.BAIL-1	1 RUDAL YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
2.	CR. MISC./6154/2021 302/34/ R.BAIL-1	1 BIKASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
3.	CR. MISC./6155/2021 Bail R.BAIL-1	1 MINA DEVI vs THE STATE OF BIHAR	BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR	A.G.
4.	CR. MISC./6156/2021 302,34 R.BAIL-1	1 SANJIV YADAV ALIAS SANJEEV YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
5.	CR. MISC./6160/2021 341,323,324,325,3 R.BAIL-1	1 ANIL YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI
6.	CR. MISC./6161/2021 413,414 R.BAIL-1	1 GAURAV SINGH vs THE STATE OF BIHAR	DHARMESH KUMAR	A.G.
7.	CR. MISC./6162/2021 petitioner in jai R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
8.	CR. MISC./6170/2021 341,323,376,506 R.BAIL-1	1 ROHIT KUMAR SAH vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
9.	CR. MISC./6172/2021 272,273,290,414 R.BAIL-1	1 SAJJAN RAI ALIAS SANJAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G.
10.	CR. MISC./6176/2021 414 R.BAIL-1	1 RAJEEV THAKUR @ RAJEEV KUMAR THAKUR vs THE STATE OF BIHAR THROUGH THE DIRECTOR, NDPS DEPARTMENT, PATNA	ANIL KUMAR RAVI PRAKASH	A.G.
11.	CR. MISC./6178/2021 395 R.BAIL-1	1 MUNNA YADAV @ BIRENDRA YADAV vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
12.	CR. MISC./6181/2021 392 R.BAIL-1	1 SATTAN MANDAL @ SATTO MANDAL @ RAJKUMAR MANDAL vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.
13.	CR. MISC./6182/2021 363/366A/120B/34 R.BAIL-1	1 RAUSAN KUMAR SONALI @ RAUSHAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
14.	CR. MISC./6186/2021 272,273,414,34 R.BAIL-1	1 GOVIND KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.

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15.	CR. MISC./6188/2021 147,148,149,341,3 R.BAIL-1	1 KAPIL MANJHI@ KAPIL BHUYIAN vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
16.	CR. MISC./6190/2021 25(1-a),26(i)(ii) R.BAIL-1	1 SAURAV RAJ @ CHHOTU vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA KAILASH PRASAD YADAV	A.G.
17.	CR. MISC./6193/2021 341,323,307,504,3 R.BAIL-1	1 SONU DUBEY @ SONU @ SATENDERA KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
18.	CR. MISC./6195/2021 365,302,201 R.BAIL-1	1 RAJESH SHARMA @ GUDDU SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA	A.G.
19.	CR. MISC./6197/2021 395,397 R.BAIL-1	1 VICKY KUMAR @ VICKI KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
20.	CR. MISC./6198/2021 363,366(A),506,34 R.BAIL-1	1 SIRAJ@MD. SIRAJ @MD. SERAJ vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
21.	CR. MISC./6201/2021 regular bail R.BAIL-1	1 YOGENDRA SAHANI @ JOGINDRA SAHANI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SHIV SAGER SHARMA TIRPIT KUMAR NAGENDRA KUMAR
22.	CR. MISC./6202/2021 392 R.BAIL-1	1 SHIV KUMAR PASWAN @ SUKUMAR PASWAN vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
23.	CR. MISC./6206/2021 307,379,34, R.BAIL-1	1 VISHAL KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
24.	CR. MISC./6207/2021 30(a) R.BAIL-1	1 YUGAL YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
25.	CR. MISC./6208/2021 30-A,32,41,56-A-B R.BAIL-1	1 MUKESH MANDAL vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
26.	CR. MISC./6209/2021 392 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
27.	CR. MISC./6211/2021 petitioners were R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
28.	CR. MISC./6212/2021 304(B),34 R.BAIL-1	1 DHARMENDRA MAHTO ALIAS GAJENDRA MAHTO vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR SHAKTI SUMAN KUMAR	A.G.
29.	CR. MISC./6213/2021 365,302,201,34 R.BAIL-1	1 SURESH RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
30.	CR. MISC./6215/2021 392,395,412, R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
31.	CR. MISC./6218/2021 302,394 R.BAIL-1	1 RANJIT KUMAR RAM @ LALTU RAM vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G.
32.	CR. MISC./6220/2021 302,307,34 R.BAIL-1	1 AJEET KUMAR CHOUDHARY @ AJEET CHOUDHARY vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
33.	CR. MISC./6221/2021 30-A,41,41-2 R.BAIL-1	1 MUKESH SAHNI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
34.	CR. MISC./6222/2021 302,386,34 R.BAIL-1	1 C. K. SINGH @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	RAJ NARAYAN MISHRA	A.G.
35.	CR. MISC./6224/2021 341,323,504,34,30 R.BAIL-1	1 RAJ KUMAR @ RAJ KUMAR PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
36.	CR. MISC./6226/2021 392 R.BAIL-1	1 CHHOTU YADAV @ CHHOTU KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
37.	CR. MISC./6227/2021 Regular bail R.BAIL-1	1 SABAL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
38.	CR. MISC./6232/2021 399,402,414, R.BAIL-1	1 GAURAV KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
39.	CR. MISC./6233/2021 366(A) R.BAIL-1	1 ROHIT MANDAL vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV POOJA SHREE ANNU SHREE	A.G.

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40.	CR. MISC./6237/2021 498(A),120(B) R.BAIL-1	1	MUKESH THAKUR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. ZAINUL ABEDIN
41.	CR. MISC./6238/2021 120B R.BAIL-1	1	MANISH KUMAR @ MANISH SAH vs THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA	A.G.
42.	CR. MISC./6240/2021 409,420,120B R.BAIL-1	1	RAM KRISHNA JHA @ R. K. JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), PATNA.	UDAY PRATAP SINGH RAJESH KUMAR	K.N.SINGH (A.D.S.G.)
43.	CR. MISC./6241/2021 364,365, R.BAIL-1	1	PINTU KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G AJAY KUMAR SINHA
44.	CR. MISC./6243/2021 420,414 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
45.	CR. MISC./6244/2021 25-1-B-A,26,35 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G
46.	CR. MISC./6245/2021 363,365,376D,A R.BAIL-1	1	MD. MAHTAB vs THE STATE OF BIHAR		A.G.
47.	CR. MISC./6247/2021 30(a) R.BAIL-1	1	SUDHIR SAH vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
48.	CR. MISC./6250/2021 341,323,354(B),50 R.BAIL-1	1	GANESH MANDAL vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
49.	CR. MISC./6251/2021 302, R.BAIL-1	1	MD MUSTAFA ANSARI vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G
50.	CR. MISC./6252/2021 392 R.BAIL-1	1	CHINIYA @ MONU SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
51.	CR. MISC./6253/2021 regular bail R.BAIL-1	1	SUNIL KUMAR YADAV vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G
52.	CR. MISC./6254/2021 30(A) R.BAIL-1	1	PAPPU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
53.	CR. MISC./6257/2021 447,341,342,323,3 R.BAIL-1	1	SUNISTAR RAI @ SUNISTAR RAY vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	A.G
54.	CR. MISC./6258/2021 Regular bail R.BAIL-1	1	KRISHNADEO CHAUHAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G
55.	CR. MISC./6259/2021 302,34, R.BAIL-1	1	SHATRUGHAN THAKUR vs THE STATE OF BIHAR	RUDAL SINGH	A.G ABHAY KUMAR
56.	CR. MISC./6262/2021 30(A) R.BAIL-1	1	RAJESH CHOUDHARY vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
57.	CR. MISC./6263/2021 498A,147,148,149, R.BAIL-1	1	TAPESHWAR BIND vs THE STATE OF BIHAR	SUBHASH KUMAR TEJ NARAYAN SINGH	A.G
58.	CR. MISC./6267/2021 MISCELLANEOUS R.BAIL-1	1	RAJKUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA	A.G
59.	CR. MISC./6268/2021 REGULAR BAIL R.BAIL-1	1	SULESHWAR MAHTO @ SULESHAR MAHTO vs THE STATE OF BIHAR	BIMAL KUMAR	A.G
60.	CR. MISC./6270/2021 363,376, R.BAIL-1	1	RAM NARAYAN TURIYA @ RAM TURIYA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G
61.	CR. MISC./6272/2021 392 R.BAIL-1	1	NITISH KUMAR ALIAS NITISH KUMAR CHOUDHARY vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G
62.	CR. MISC./6277/2021 399,402, R.BAIL-1	1	NAVEEN KUMAR @ NAVIN KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G
63.	CR. MISC./6278/2021 376A R.BAIL-1	1	RAJU BAITHA vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G
64.	CR. MISC./6280/2021 REGULAR BAIL R.BAIL-1	1	AKIB RAJA @ GOLU vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G
65.	CR. MISC./6284/2021 341,323,324,379,5 R.BAIL-1	1	HIRALAL SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
66.	CR. MISC./6286/2021 25(1-B)a,26,35 R.BAIL-1	1	NARESH YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
67.	CR. MISC./6287/2021 30(a) R.BAIL-1	1	BABLU SAW @ BABLU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
68.	CR. MISC./6288/2021 25(1-B)A,25(1-A), R.BAIL-1	1	MAHENDRA RAM vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
69.	CR. MISC./6290/2021 272,273 R.BAIL-1	1	DEVENDRA YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM SHASHANK CHANDRA JITENDRA KUMAR BHARTI	A.G.

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70.	CR. MISC./6295/2021 U/S 7(c) OF PROTE IA- 1/2021 () R.BAIL-1	1 LALITA DEVI vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY
71.	CR. MISC./6296/2021 413,414,34 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	RAM ISHWAR PRASAD DR. KISLAY BINOY KUMAR SINHA 1 BINOY KUMAR SINHA 1	A.G.
72.	CR. MISC./6297/2021 25(1-A),25(1-AA), R.BAIL-1	1 MD. AFROJ vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA	A.G.
73.	CR. MISC./6298/2021 30(a),32(ii),34(i) R.BAIL-1	1 MAHENDRA RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR BAIDYA NATH THAKUR	A.G.
74.	CR. MISC./6299/2021 341,323,498A,307, R.BAIL-1	1 PANKAJ RAI vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
75.	CR. MISC./6301/2021 363,366(A),506,50 R.BAIL-1	1 NURAIN ANSARI vs THE STATE OF BIHAR	ANIL KUMAR SANJAY KUMAR	A.G.
76.	CR. MISC./6309/2021 147,149,341,323,3 R.BAIL-1	1 GOPAL RAM vs THE STATE OF BIHAR	BHANU PRATAP SINGH	A.G.
77.	CR. MISC./6310/2021 147,148,149,323,3 R.BAIL-1	1 MUNNA YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
78.	CR. MISC./6312/2021 402 R.BAIL-1	1 MD. KHURSHEED vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYER	A.G.
79.	CR. MISC./6313/2021 302,34 R.BAIL-1	1 VIJAY YADAV vs THE STATE OF BIHAR	MITHILESH KR. ARYA SUNIL SRIVASTAVA	A.G.
80.	CR. MISC./6316/2021 30(a) R.BAIL-1	1 PAPPU KUMAR MAHTO vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
81.	CR. MISC./6317/2021 414 R.BAIL-1	1 RAMASARAY RAJBHAR vs THE STATE OF BIHAR	SATYAPAL SINGH AJEET PRATAP SINGH	A.G.
82.	CR. MISC./6318/2021 379,413,414,34 R.BAIL-1	1 MANOJ CHOUDHARY vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
83.	CR. MISC./6319/2021 25(1-b)a,26 R.BAIL-1	1 SADDAM HUSSAIN @ KALU ANSARI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G.
84.	CR. MISC./6321/2021 307,34,302 R.BAIL-1	1 DHEERAJ KUMAR @ PACCHU vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G. NAVIN SHARMA RANJEET KUMAR
85.	CR. MISC./6324/2021 302,304(B),201,34 R.BAIL-1	1 SHIV JANAM RAI @ SHIV JANAM RAY vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
86.	CR. MISC./6325/2021 341,323,324,307,3 R.BAIL-1	1 CHUMAN KUMAR @ CHUMAN PATEL vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. ADITYA NATH JHA
87.	CR. MISC./6330/2021 Regular bail R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
88.	CR. MISC./6331/2021 399,402,353,307,4 R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
89.	CR. MISC./6332/2021 414,420,34 R.BAIL-1	1 PRAVESH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
90.	CR. MISC./6333/2021 354(B) R.BAIL-1	1 BISHU KUMAR @ VISHURANJAN KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
91.	CR. MISC./6340/2021 302,34 R.BAIL-1	1 DEVENDER DAS vs THE STATE OF BIHAR	KUMARI VANDANA	A.G. VINAY KUMAR MISHRA
92.	CR. MISC./6342/2021 21,23,25,29 R.BAIL-1	1 ALI AHMAD vs THE UNION OF INDIA THROUGH THE DRI REGIONAL UNIT PATNA	MAJID MAHBOOB KHAN RASHID ZAFAR	K.N. SINGH(AD.S.G)
93.	CR. MISC./6343/2021 302,34 R.BAIL-1	1 PREM SAGAR @ PREM vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR CHANDRA SHEKHAR BIMAL	A.G.
94.	CR. MISC./7761/2021 30(a),41 R.BAIL-1	1 VIDYA SHANKAR YADAV @ BHULLA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
95.	CR. MISC./7767/2021 30(a) R.BAIL-1	1 NARENDRA KUMAR RAI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G.

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96.	CR. MISC./7769/2021 30-A R.BAIL-1	1 GOLU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G.
97.	CR. MISC./7774/2021 302,120B,34 R.BAIL-1	1 ABHIMANYU KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G. VIJAY KUMAR RAJNISH KUMAR
98.	CR. MISC./7776/2021 272,273,,120B R.BAIL-1	1 DHARMENDAR KUMAR RAM vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
99.	CR. MISC./7777/2021 489B,489C R.BAIL-1	1 MANORANJAN KUMAR BHASKAR @ MANNU vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
100.	CR. MISC./7779/2021 Regular bail R.BAIL-1	1 BINOD KUMAR SHARMA @ VINOD KUMAR SHARMA vs THE STATE OF BIHAR	BASHISHTHA NARAYAN MISHRA SACHIDA NAND RAI	A.G.
101.	CR. MISC./7786/2021 8,20(B),(ii)(A),2 R.BAIL-1	1 ARJUN KUMAR RAI @ ARJUN RAI vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
102.	CR. MISC./7787/2021 392 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
103.	CR. MISC./7788/2021 30(a) R.BAIL-1	1 UMA SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
104.	CR. MISC./7791/2021 302,379,34 R.BAIL-1	1 MANNU SINGH @ MANNU KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
105.	CR. MISC./7793/2021 147,148,149,341,3 R.BAIL-1	1 KEDAR YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G.
106.	CR. MISC./7795/2021 30(A) R.BAIL-1	1 NISHANT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G.
107.	CR. MISC./7796/2021 272,273 R.BAIL-1	1 SONU MAHTO @ SONU KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
108.	CR. MISC./7797/2021 366(A),372,376,30 R.BAIL-1	1 PAPPU RAI vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
109.	CR. MISC./7802/2021 That petitioner i R.BAIL-1	1 BASGIT KUMAR @ BASKIT KUMAR YADAV @ BASJIT KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
110.	CR. MISC./7805/2021 30(a) R.BAIL-1	1 MOHAN KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
111.	CR. MISC./7806/2021 147,148,149,341,3 R.BAIL-1	1 ARUN RAM vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
112.	CR. MISC./7814/2021 302,34 R.BAIL-1	1 PRAMOD SAH vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
113.	CR. MISC./7817/2021 20,22 R.BAIL-1	1 RAM BABU SAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
114.	CR. MISC./7818/2021 30(a),41 R.BAIL-1	1 AMRESH SAH vs THE STATE OF BIHAR	RAM NARESH RAY YOGENDRA KUMAR	A.G.
115.	CR. MISC./7822/2021 25(1-B)A,26,35 R.BAIL-1	1 PRINCE AKHTAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
116.	CR. MISC./7827/2021 30A R.BAIL-1	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
117.	CR. MISC./7829/2021 272,273,411 R.BAIL-1	1 PANDAV KUMAR @ PANDAV PODDAR vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
118.	CR. MISC./7830/2021 272,273 R.BAIL-1	1 BADAL RAI vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
119.	CR. MISC./7831/2021 302,120B R.BAIL-1	1 VINOD KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
120.	CR. MISC./7836/2021 341,323,324,307,3 R.BAIL-1	1 NARESH BAITHA vs THE STATE OF BIHAR	SURAJ NARAIN YADAV	A.G.
121.	CR. MISC./7837/2021 365,366A,379 R.BAIL-1	1 RANJEET MANJHI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G.
122.	CR. MISC./7839/2021 341,323,324,307,5 R.BAIL-1	1 JAY MANGAL YADAV @ JUMANGAL YADAV @ MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
123.	CR. MISC./7840/2021 8,20(b)(ii)(c),25 R.BAIL-1	1 MANIK DAS vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
124.	CR. MISC./7842/2021 8,20 R.BAIL-1	1 RAN VIJAY SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
125.	CR. MISC./7843/2021 272,273,279,336, R.BAIL-1	1 AHMAD HUSAIN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.

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126.	CR. MISC./7844/2021 30A R.BAIL-1	1	RAMOD RAM vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G.
127.	CR. MISC./7846/2021 363,366,366A,376 R.BAIL-1	1	SACHEN PASWAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
128.	CR. MISC./7848/2021 302,34 R.BAIL-1	1	SHRINJA CHAUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
129.	CR. MISC./7849/2021 302,34 R.BAIL-1	1	SITA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
130.	CR. MISC./7850/2021 20(b)(ii)(c),22(c R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	DR. SHRADDHANAND PASWAN SATISH KUMAR SINHA	A.G.
131.	CR. MISC./7851/2021 37-II,30A, R.BAIL-1	1	BIRJU SONAR @ BIRJU MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
132.	CR. MISC./7856/2021 20,29 R.BAIL-1	1	MILAN YADAV vs THE NARCOTICS CONTROL BUREAU, PATNA	RAJESH KUMAR PANDEY	A.G.
133.	CR. MISC./7857/2021 30A,41-I-II,47 R.BAIL-1	1	SUNIL RAI @ SUNIL RAY vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	A.G.
134.	CR. MISC./7859/2021 30(a) R.BAIL-1	1	OM PRAKASH YADAV @ PRAKASH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
135.	CR. MISC./7862/2021 25(1-b)a,26 R.BAIL-1	1	MONU KUMAR ALIAS SHIV NATH KUNWAR ALIAS SHIV NATH ALIAS MONU vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
136.	CR. MISC./7863/2021 414/34 R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
137.	CR. MISC./7864/2021 false implication R.BAIL-1	1	RUPESH KUMAR YADAV @ JHUNNA vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
138.	CR. MISC./7865/2021 395,170,34 R.BAIL-1	1	KISHAN KUMAR @ KISHAN KUMAR PRADHAN @ KISHAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
139.	CR. MISC./7866/2021 341,323,379,364,3 R.BAIL-1	1	CHANDAN RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
140.	CR. MISC./7867/2021 395 R.BAIL-1	1	ABHISHEK SINGH @ TUFANI SINGH @ TUFANI vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHANA	A.G.
141.	CR. MISC./7868/2021 30(A) R.BAIL-1	1	MADHUSUDAN SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
142.	CR. MISC./7871/2021 302,34 R.BAIL-1	1	MD. SHAMIM ANSARI vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G.
143.	CR. MISC./7872/2021 302,201,120B, R.BAIL-1	1	GAJENDRA YADAV vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G. AJIT KUMAR DINKAR KUMAR
144.	CR. MISC./7873/2021 392 R.BAIL-1	1	BITTU THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPANA KUSUM	A.G.
145.	CR. MISC./7874/2021 341,323,333,353,3 R.BAIL-1	1	MD. WAKIL KHAN vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
146.	CR. MISC./7876/2021 420,414,34 R.BAIL-1	1	RABISH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
147.	CR. MISC./7877/2021 392,411,364 R.BAIL-1	1	PANKAJ KUMAR JHA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
148.	CR. MISC./7878/2021 341,342,323,307,3 R.BAIL-1	1	JOGONDRA CHAUDHARY @ YOGENDRA CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
149.	CR. MISC./7879/2021 387 R.BAIL-1	1	JAIRAM YADAV vs THE STATE OF BIHAR	SHIV KUMAR SAHJA NAND SHARMA	A.G.
150.	CR. MISC./7882/2021 353,307,429,414,2 R.BAIL-1	1	AWANISH KUMAR @ AWANISH RAJ @ CIGARETTE SINGH @ CIGARETTE @ AWANISH KUMAR SINGH vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH MITHILESH KUMAR SINGH SAKET KUMAR SINGH	A.G.
151.	CR. MISC./7883/2021 379 R.BAIL-1	1	AMRESH KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.

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152.	CR. MISC./7885/2021 341,323,307,354(B R.BAIL-1	1 UPENDRA SADA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
153.	CR. MISC./7887/2021 304B,34 R.BAIL-1	1 GAURAV KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
154.	CR. MISC./7893/2021 392 R.BAIL-1	1 SHAMS ALAM @ SHAMS ZAFAR @ MD SHAMS ZAFAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
155.	CR. MISC./7898/2021 20(B),17,11 R.BAIL-1	1 VISHNU KUMAR vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
156.	CR. MISC./7900/2021 498(A),326,307,30 R.BAIL-1	1 MUNNA MIAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
157.	CR. MISC./7901/2021 341,323,307,379,3 R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
158.	CR. MISC./7903/2021 302,394,34 R.BAIL-1	1 CHHOTU KUMAR @ RAJAN vs THE STATE OF BIHAR	DINESH JHA	A.G.
159.	CR. MISC./7904/2021 30A R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
160.	CR. MISC./7907/2021 354(B) R.BAIL-1	1 DINESH MAHATO vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
161.	CR. MISC./7908/2021 272,273 R.BAIL-1	1 BABLU YADAV vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
162.	CR. MISC./7909/2021 414,34 R.BAIL-1	1 NIRANJAN KUMAR @ NIRANJAN KUMAR SURIYA vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
163.	CR. MISC./7912/2021 25(1-B)a,26,35 R.BAIL-1	1 MANNU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
164.	CR. MISC./7913/2021 272,273 R.BAIL-1	1 CHHOTE SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
165.	CR. MISC./7916/2021 25-1-A-B, 1B, A, R.BAIL-1	1 BINOD PASWAN @ VINOD PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
166.	CR. MISC./7920/2021 30A,41-I-II,47 R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	PREM PRAKASH PODDAR	A.G.
167.	CR. MISC./7921/2021 341,323,302,504,3 R.BAIL-1	1 BHASO PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
168.	CR. MISC./7925/2021 413,414, R.BAIL-1	1 MD. ESLAM @ GULAB vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G.
169.	CR. MISC./7926/2021 341,323,188,498(A R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. VIBHUTI RANJAN SONVADRA
170.	CR. MISC./7927/2021 30A R.BAIL-1	1 ANIL KUMAR TATI @ NANHE TATI vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
171.	CR. MISC./7928/2021 143,341,323,324,3 R.BAIL-1	1 ASHOK SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	A.G.
172.	CR. MISC./7929/2021 392 R.BAIL-1	1 SANOJ KUMAR SAH vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
173.	CR. MISC./7930/2021 307,147,148,341,3 R.BAIL-1	1 MUNSHI YADAV vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA ARBIND KUMAR SHARMA	A.G.
174.	CR. MISC./7931/2021 30A R.BAIL-1	1 IRFAN @ MD IRFAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
175.	CR. MISC./7934/2021 341,307,504,506,3 R.BAIL-1	1 CHHOTELAL YADAV vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G.
176.	CR. MISC./7935/2021 30(a) R.BAIL-1	1 IMAM RAZA @ CHAND vs THE STATE OF BIHAR	ANIL CHANDRA DINESHWAR TIWARY	A.G.
177.	CR. MISC./7937/2021 272,273 R.BAIL-1	1 SONU KUMAR @ SONU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
178.	CR. MISC./7938/2021 30A R.BAIL-1	1 ABHINASH KUMAR BARI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
179.	CR. MISC./7939/2021 120(B) R.BAIL-1	1 RAJEEV KUMAR vs THE STATE OF BIHAR THROUGH CBI, PATNA.	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY	A.G.
180.	CR. MISC./7942/2021 147,148,149,341,3 R.BAIL-1	1 RAVI KUMAR @ RAVI SHANKER KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY	A.G.
181.	CR. MISC./7946/2021 376 R.BAIL-1	1 UMESH DAS @ UMESH KUMAR DAS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.



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182.	CR. MISC./7947/2021 379,420 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
183.	CR. MISC./7948/2021 r.bail R.BAIL-1	1	SABRATU ALIAS HAFIJUDDIN vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G.
184.	CR. MISC./7957/2021 366(A),34 R.BAIL-1	1	PRADEEP PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
185.	CR. MISC./7960/2021 25(1-B)A,26,35 R.BAIL-1	1	PIYUSH PRATAP SINGH vs THE STATE OF BIHAR	YASH MATHUR AJAY KUMAR PRAMOD BAHADUR MATHUR	A.G.
186.	CR. MISC./7961/2021 147,148,149,302,3 R.BAIL-1	1	INDU DEVI vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G.
187.	CR. MISC./7965/2021 414 R.BAIL-1	1	MANJUR MIAN vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
188.	CR. MISC./7971/2021 147,148,149,302,5 R.BAIL-1	1	MANORMA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MADHURESH SINGH	A.G. SHAILESH KUMAR SINGH
189.	CR. MISC./7973/2021 364,302,34, R.BAIL-1	1	MAHESHI YADAV @ RAGHUBANS JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
190.	CR. MISC./7976/2021 Regular bail R.BAIL-1	1	SHANKAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
191.	CR. MISC./7981/2021 30(a) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G.
192.	CR. MISC./7983/2021 302,201,34 R.BAIL-1	1	VINAY DAS vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
193.	CR. MISC./7988/2021 120(B) R.BAIL-1	1	NITISH KUMAR @ NIKKU vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST ARYA ACHINT	A.G.
194.	CR. MISC./9373/2021 8,20(B)(ii)(A) R.BAIL-1	1	JALANDHAR KUMAR @ JALANDHAR SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
195.	CR. MISC./9377/2021 30(A) R.BAIL-1	1	BALRAM PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
196.	CR. MISC./9392/2021 302,201,34 R.BAIL-1	1	MANISH RAI @ BAJRANGI vs THE STATE OF BIHAR	NILESH SINHA RAJESH KR. SINGH	A.G.
197.	CR. MISC./9396/2021 302,120(B),506,34 R.BAIL-1	1	SANJHA DEVI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MITHILESH KUMAR VIDYARTHI MANOJ KUMAR	A.G.
198.	CR. MISC./9399/2021 147,148,149,302,2 R.BAIL-1	1	BABLU RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR SANJAY PRASAD
199.	CR. MISC./9407/2021 272,273 R.BAIL-1	1	SURENDRA MAHTO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
200.	CR. MISC./9409/2021 341,323,324,307,3 R.BAIL-1	1	BECHAN YADAV @ BECHAN KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G.
201.	CR. MISC./9411/2021 376(DA) R.BAIL-1	1	ROHIT KUMAR JHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
202.	CR. MISC./9414/2021 392,411 R.BAIL-1	1	RAJINDER MISHRA @ RAVINDRA MISHRA @ BABUA MISHRA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
203.	CR. MISC./9418/2021 387,34 R.BAIL-1	1	VIKASH MISHRA vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
204.	CR. MISC./9419/2021 365,364,120(B),34 R.BAIL-1	1	MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
205.	CR. MISC./9422/2021 302,34,120(B) R.BAIL-1	1	VIKASH MISHRA vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. HANS LAL KUMAR
206.	CR. MISC./9426/2021 302,328,34,228,12 R.BAIL-1	1	PANO DEVI vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.

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207.	CR. MISC./9428/2021 272,273,34 R.BAIL-1	1 RAJA PRASAD YADAV vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
208.	CR. MISC./9434/2021 420,406,467,468,5 R.BAIL-1	1 SUNIL KUMAR GUPTA vs THE STATE OF BIHAR	SURAJ KUMAR PRAMOD MISHRA	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
209.	CR. MISC./9436/2021 302,34 R.BAIL-1	1 ANUJA KHATOON @ ANJU vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
210.	CR. MISC./9440/2021 147,148,149,341,3 R.BAIL-1	1 KRISHNA YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
211.	CR. MISC./9443/2021 147,148,149,353,4 R.BAIL-1	1 BHIM YADAV @ HARI MOHAN YADAV @ PAHADI FUL @ LULHA vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
212.	CR. MISC./9446/2021 25(1-B)A,26,35 R.BAIL-1	1 AYUBUDDIN vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
213.	CR. MISC./9447/2021 498(A),34 R.BAIL-1	1 RAJIV KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
214.	CR. MISC./9448/2021 147,341,323,307,5 R.BAIL-1	1 MD. UJALA FARIDI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
215.	CR. MISC./9451/2021 30(a) R.BAIL-1	1 NAGENDRA ISHWAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G.
216.	CR. MISC./9452/2021 25(1-B)A,26,35 R.BAIL-1	1 RUSTAM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
217.	CR. MISC./9453/2021 414 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
218.	CR. MISC./9455/2021 30(a),41 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
219.	CR. MISC./9457/2021 regular bail R.BAIL-1	1 MD. ADIL @ MD. KHAN vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM RAVI SHANKAR SINGH PRIYANKA SINGH	A.G. AMIT KUMAR JHA
220.	CR. MISC./9459/2021 366(A) R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
221.	CR. MISC./9462/2021 363,363(A) R.BAIL-1	1 CHANKI DEVI @ CHANCHAN DEVI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR SURAJ KUMAR	A.G. SABAL KUMAR JHA
222.	CR. MISC./9464/2021 395 R.BAIL-1	1 MUKESH KUMAR SINGH @ MUKESH SINGH vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
223.	CR. MISC./9467/2021 147,148,149,341,3 R.BAIL-1	1 MD HALIM @ LEELA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
224.	CR. MISC./9479/2021 420,467,468,471,1 R.BAIL-1	1 RAJAN RAM vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
225.	CR. MISC./9480/2021 399,402 R.BAIL-1	1 BHUSHAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
226.	CR. MISC./9482/2021 25(1-B)A,26,35 R.BAIL-1	1 DINESH SAH @ DINESH KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
227.	CR. MISC./9483/2021 392 R.BAIL-1	1 SARFARAZ ALAM @ SARFRAJ @ NANHE vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
228.	CR. MISC./9484/2021 341,323,307,376,5 R.BAIL-1	1 MANOJ KUMAR vs THE STATE OF BIHAR	SUJEET KUMAR GUPTA	A.G.
229.	CR. MISC./9485/2021 147,148,149,188,3 R.BAIL-1	1 ANUP KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. JEETENDRA NARAYAN AMIT NARAYAN
230.	CR. MISC./9486/2021 341,307,34 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	RAM SEWAK PRASAD	A.G.
231.	CR. MISC./9487/2021 30A R.BAIL-1	1 DEEP SINGH vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G.
232.	CR. MISC./9488/2021 399,402,411 R.BAIL-1	1 PAWAN PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.

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233.	CR. MISC./9491/2021 307,302,34 R.BAIL-1	1	GOLU KUMAR @ RITESH vs THE STATE OF BIHAR	SHASHANK KUMAR SINGH SUDHIR KUMAR	A.G.
234.	CR. MISC./9492/2021 147,149,341,323,3 R.BAIL-1	1	RAMAKANT YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. SUSHIL KUMAR JHA
235.	CR. MISC./9494/2021 365,302,201,34 R.BAIL-1	1	PRABHAT KUAMR @ SONU @ LANGRA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
236.	CR. MISC./9498/2021 401,414, R.BAIL-1	1	MOHD. ANWAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G.
237.	CR. MISC./9499/2021 399,402,411,414 R.BAIL-1	1	NAUSHAD ALAM vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
238.	CR. MISC./9503/2021 409,420,467,468,4 R.BAIL-1	1	ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY	K.N. SINGH, AD SG
239.	CR. MISC./9505/2021 302,120(B) R.BAIL-1	1	GHANTU JHA @ MAKKU vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
240.	CR. MISC./9507/2021 302,34 R.BAIL-1	1	MD ZIAUL HAQUE @ MD ZILLANI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. CHANDRASEKHAR SHARMA
241.	CR. MISC./9508/2021 364,120(B),34,302 R.BAIL-1	1	MANISH SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
242.	CR. MISC./9509/2021 304B,34, R.BAIL-1	1	MINTA DEVI @ MUNTA DEVI vs THE STATE OF BIHAR	PRAVIN KUMAR UDBHAV VAISHNAVI SINGH	A.G.
243.	CR. MISC./9510/2021 Regular Bail R.BAIL-1	1	MANTU MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	A.G.
244.	CR. MISC./9512/2021 399,402 R.BAIL-1	1	NAUSHAD ANSARI @ MD. NAUSHAD ANSARI @ NAUSHAD vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
245.	CR. MISC./9514/2021 30A R.BAIL-1	1	SUDHANAND PASWAN @ SUDIYANAND PASWAN @ SUDAYANAND PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
246.	CR. MISC./9519/2021 30A R.BAIL-1	1	LALLU MEHTA @ SHYAM SUNDAR MEHTA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
247.	CR. MISC./9520/2021 447,341,323,504,5 R.BAIL-1	1	SONU MAHANTH @ SONU YADAV vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
248.	CR. MISC./9525/2021 406,420,365,379,5 R.BAIL-1	1	BHOLA PRASAD SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G.
249.	CR. MISC./9526/2021 apprehension of a R.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G.
250.	CR. MISC./9534/2021 365,302,201,34 R.BAIL-1	1	JALESWAR SINGH @ BINIT MOURYA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
251.	CR. MISC./9535/2021 307,323,341,504,5 R.BAIL-1	1	CHITRANJAN RAM @ CHITRANJAN vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
252.	CR. MISC./9537/2021 363,366,366(A),37 R.BAIL-1	1	NIYAJUDDIN vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
253.	CR. MISC./9538/2021 366(A),34 R.BAIL-1	1	JAMIRUDDIN ANSARI @ JAMIR ANSARI @ JAMARUDDIN @ JAMIRUDDI ANSARI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
254.	CR. MISC./9540/2021 regular bail R.BAIL-1	1	LAL BABU PASWAN vs THE STAT OF BIHAR THROUGH THE VIGILANCE.	ANUJ KUMAR MADHAV RAJ	A.G.
255.	CR. MISC./9541/2021 376 R.BAIL-1	1	MD. SADDAM vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G.
256.	CR. MISC./9543/2021 304B,34 R.BAIL-1	1	RAKESH CHAUHAN vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
257.	CR. MISC./9544/2021 30A R.BAIL-1	1	SUDISH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.

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258.	CR. MISC./9545/2021 302,201 R.BAIL-1	1	SUMITRA DEVI vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
259.	CR. MISC./9550/2021 341,323,387,504,3 R.BAIL-1	1	SANTOSH RAVIDAS @ PAPPU RAVIDAS @ SANTOSH DAS @ AGAM JEE vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
260.	CR. MISC./9554/2021 bail R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
261.	CR. MISC./9555/2021 302,120(B),34 R.BAIL-1	1	KRISHNA MOHAN KUMAR @ RUDAL RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
262.	CR. MISC./9559/2021 30A R.BAIL-1	1	DHARMENDRA KUMAR ALIAS DHARMENDRA ALIAS DHARMEDRA vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
263.	CR. MISC./9563/2021 147,148,149,325,3 R.BAIL-1	1	CHHOTU MURMU @ CHHOTELAL MURMU vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	A.G.
264.	CR. MISC./9565/2021 regular bail R.BAIL-1	1	RAJNISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G.
265.	CR. MISC./9567/2021 302,201,363 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR SANTOSH KUMAR	A.G.
266.	CR. MISC./9571/2021 25(1-B)A,26,35 R.BAIL-1	1	MD. AZAD vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR	A.G.
267.	CR. MISC./9572/2021 R.bail R.BAIL-1	1	MANISH KUMAR @ JHABO vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
268.	CR. MISC./9575/2021 341,323,324,307,3 R.BAIL-1	1	GORAKH RAM @ VIR KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G.
269.	CR. MISC./9577/2021 rejection of bail R.BAIL-1	1	MD. EHSAN @ EHSAN AKHTAR vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
270.	CR. MISC./9582/2021 20(b)(ii)(c),22(b R.BAIL-1	1	MADAN UPADHYAY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
271.	CR. MISC./9591/2021 399,402 R.BAIL-1	1	ADITYAMAL SINGH, vs THE STATE OF BIHAR	DEVIND KUMAR SINGH ANURADHA KUMARI	A.G.
272.	CR. MISC./9595/2021 147,148,149,307,3 R.BAIL-1	1	PREM RAM vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G.
273.	CR. MISC./9599/2021 379,461,414 R.BAIL-1	1	TRIVENI KUMAR MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
274.	CR. MISC./9603/2021 302,34 R.BAIL-1	1	PINTU MANJHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
275.	CR. MISC./9613/2021 302,201,120B,34 R.BAIL-1	1	BANSHI CHAUHAN @ SOKHA @ BANSHI vs THE STATE OF BIHAR	ZAINUL ABEDIN RAMENDRA KUMAR BHARTI	A.G.
276.	CR. MISC./9628/2021 341,323,376,420,5 R.BAIL-1	1	MUNNA KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAJEEV KUMAR SINHA	A.G.
277.	CR. MISC./9632/2021 376,34 R.BAIL-1	1	PINTU KUMAR @ PINTU YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G.
278.	CR. MISC./9641/2021 376 R.BAIL-1	1	BIJOY YADAV @ BIJAY KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G.
279.	CR. MISC./9651/2021 30(a) R.BAIL-1	1	KARTIK ROY vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G.
280.	CR. MISC./9652/2021 147,148,149,387,3 R.BAIL-1	1	BAIKUNTH RAI vs THE STATE OF BIHAR	BINOD JEE VERMA JHA VIKRAM	A.G. RAJESH KUMAR SINHA
281.	CR. MISC./9653/2021 392 R.BAIL-1	1	GOLU KAMAT @ GOLOO KAMAT @ GOLU KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
282.	CR. MISC./9655/2021 304(B),34 R.BAIL-1	1	RASLAL ROY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
283.	CR. MISC./9657/2021 30(a) R.BAIL-1	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.
284.	CR. MISC./9658/2021 386,506 R.BAIL-1	1	RAMAN YADAV @ RAMAN KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.

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285.	CR. MISC./9662/2021 25(1-b)a,26,35 R.BAIL-1	1 RAKESH KUMAR @ RAKESH KUMAR YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	A.G.
286.	CR. MISC./9663/2021 392 R.BAIL-1	1 AMARJIT KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
287.	CR. MISC./9664/2021 363,365 R.BAIL-1	1 BINOD KUMAR @ BINOD SINGH vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH MADAN PRASAD SINGH NO.2	A.G.
288.	CR. MISC./9667/2021 392,411,414 R.BAIL-1	1 MD. SONU ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
289.	CR. MISC./9671/2021 363,366(A),34 R.BAIL-1	1 PAWAN @ CHHOTU KUMAR @ PRABHAT KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
290.	CR. MISC./9673/2021 30(A) R.BAIL-1	1 TINKU KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
291.	CR. MISC./9674/2021 413,414 R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
292.	CR. MISC./9675/2021 341,302,34 R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G.
293.	CR. MISC./9677/2021 147,323,324,379,3 R.BAIL-1	1 SADDAM ALI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
294.	CR. MISC./11801/2021 394 R.BAIL-1	1 MD. PARWEJ vs THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	A.G.
295.	CR. MISC./11803/2021 147,148,149,341,3 R.BAIL-1	1 BHARAT RAJBANSHI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
296.	CR. MISC./11804/2021 363,365,302,201 R.BAIL-1	1 MD. ANSARUL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
297.	CR. MISC./11806/2021 REGULAR BAIL R.BAIL-1	1 INDRADEO YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
298.	CR. MISC./11809/2021 147,148,149,302,1 R.BAIL-1	1 RAM CHANDRA MAHTO vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G.
299.	CR. MISC./11810/2021 302,201,120(B) R.BAIL-1	1 BAIDYANATH RAM @ BAIDY ANATH RAM vs THE STATE OF BIHAR	KEDAR JHA	A.G. PARTH GAURAV NEHA
300.	CR. MISC./11815/2021 30(A) R.BAIL-1	1 KAMALESH YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G.
301.	CR. MISC./11818/2021 272,273,34 R.BAIL-1	1 PAPPU SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN SWATI KUMARI	A.G.
302.	CR. MISC./11823/2021 30(a) R.BAIL-1	1 SUNIL YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	AKHILESHWAR DAYAL
303.	CR. MISC./11830/2021 regular bail R.BAIL-1	1 ABHAY KUMAR @ ABHAY KUMAR SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
304.	CR. MISC./11836/2021 30(a) R.BAIL-1	1 MANISH KUMAR CHAUDHARY vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
305.	CR. MISC./11837/2021 272,273,34 R.BAIL-1	1 RADHE SHYAM CHAUDHARY @ BABAJEE @ BABOO JEE vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	ANAND KISHORE CHOUDHARY
306.	CR. MISC./11844/2021 302,34 R.BAIL-1	1 PRAMOD PRASAD @ PRAMOD KUMAR @ PRAMOD KUMAR JAISWAL vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	SATYA NAND SHUKLA
307.	CR. MISC./11847/2021 341,323,324,307,3 R.BAIL-1	1 RANJEET PRASAD @ RANJEET KUMAR PRASAD vs THE STATE OF BIHAR	SHIV SAGER SHARMA	A.G.
308.	CR. MISC./11851/2021 302,34 R.BAIL-1	1 DASHRATH YADAV vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
309.	CR. MISC./11854/2021 379,341,323,504,5 R.BAIL-1	2 JITENDRA PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	SHAIKENDRA KUMAR SINGH

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310.	CR. MISC./11859/2021 8,20(b)(II)B R.BAIL-1	1	VIKASH SAH vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH SANJAY KUMAR @ S.K.	A.G.
311.	CR. MISC./11860/2021 363,366,376,406,4 R.BAIL-1	1	BABLU SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT	A.G.
312.	CR. MISC./11861/2021 petitioner is in R.BAIL-1	1	KISHANDEO SINGH @ KRISHNDEO SINGH vs THE STATE OF BIHAR	NITYANAND	A.G.
313.	CR. MISC./11863/2021 Regular bail R.BAIL-1	1	SUJEET RAJ KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
314.	CR. MISC./11864/2021 30A R.BAIL-1	1	MD EJAJ vs THE STATE OF BIHAR	RAMESH KUMAR SINGH JITENDRA KUMAR GIRI	A.G.
315.	CR. MISC./11865/2021 120(B),201,302,37 R.BAIL-1	1	RAUSHAN KUMAR SINGH @ TONU SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G.
316.	CR. MISC./11867/2021 30(A),41(1) R.BAIL-1	1	SHIVJEE SINGH vs THE STATE OF BIHAR	RINA SINHA	A.G.
317.	CR. MISC./11870/2021 30(d),33,36 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	GANESH PRASAD SINGH
318.	CR. MISC./11873/2021 304(B),328,34 R.BAIL-1	1	PRADEEP TANTI vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
319.	CR. MISC./11874/2021 30(A) R.BAIL-1	1	TUN TUN YADAV vs THE STATE OF BIHAR	RAVI KANT KUMAR	A.G.
320.	CR. MISC./11876/2021 regular bail R.BAIL-1	1	SANJAY SHARMA vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH	A.G.
321.	CR. MISC./11877/2021 363,366(A),379,50 R.BAIL-1	1	RINKU ALAM vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	SHANTANU KUMAR
322.	CR. MISC./11879/2021 8,20(b)(ii)B,22,2 R.BAIL-1	1	ANARUL @ ANWARUL HAQUE @ ANARUL HOQUE vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
323.	CR. MISC./11882/2021 147,148,149,341,3 R.BAIL-1	1	VIJAY MALI @ VIJAY BHAGAT vs THE STATE OF BIHAR	RAMESHWAR SINGH	PARMESHWAR MEHTA
324.	CR. MISC./11891/2021 401,413,414 R.BAIL-1	1	AJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
325.	CR. MISC./11893/2021 457,380,411 R.BAIL-1	1	MD. SONU @ KASIM vs THE STATE OF BIHAR	ANIL KUMAR	MD. IFTEKHAR MAHMOOD
326.	CR. MISC./11895/2021 392,411, R.BAIL-1	1	GOLU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
327.	CR. MISC./11897/2021 regular bail R.BAIL-1	1	NAGAR RAI @ NAGA RAI vs THE STATE OF BIHAR	KUMAR GOUTAM	A.G.
328.	CR. MISC./11899/2021 8(C),21(A),29 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SHASHIKANT YADAV SANTOSH KUMAR	A.G.
329.	CR. MISC./11901/2021 302,201,34 R.BAIL-1	1	LAKHAN YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
330.	CR. MISC./11902/2021 504,506,326,307,3 R.BAIL-1	1	KARU YADAV @ RANJEET YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. TILAK SAO RAJESH MOHAN
331.	CR. MISC./11904/2021 420,467,468,471,3 R.BAIL-1	1	SAURABH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
332.	CR. MISC./11905/2021 302,34 R.BAIL-1	1	RANJIT SINGH vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. SHEO KUMAR PRASAD
333.	CR. MISC./11907/2021 30(a) R.BAIL-1	1	RAM BISHWAS RAI @ RAM WISHWAS RAI vs THE STATE OF BIHAR	SARITA KUMARI VIJAY ANAND	MUKESHWAR DAYAL
334.	CR. MISC./11913/2021 30A R.BAIL-1	1	HARI SINGH @ HARI MOHAN SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
335.	CR. MISC./11914/2021 30A R.BAIL-1	1	PANKAJ YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
336.	CR. MISC./11917/2021 414 R.BAIL-1	1	UPENDRA YADAV vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA BINOD KUMAR PANDEY	SUNIL KUMAR PANDEY
337.	CR. MISC./11920/2021 302,120(B),34 R.BAIL-1	1	CHITA NAND DWIVEDI @ CHIDA NAND DEVIVEDI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. RAVI NANDAN

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338.	CR. MISC./11922/2021 365,34,302,201,12 R.BAIL-1	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
339.	CR. MISC./11924/2021 30(a) R.BAIL-1	1	BANTI KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH SHAHEEN BEGUM
340.	CR. MISC./11925/2021 147,148,149,447,3 R.BAIL-1	1	NAYEEM ANSARI vs THE STATE OF BIHAR	KRISHNA KANT SINGH A.G.
341.	CR. MISC./11928/2021 304(B),34 R.BAIL-1	1	SHAMBHU RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR A.G.
342.	CR. MISC./11931/2021 392, R.BAIL-1	1	DOULAT PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUDHA SINHA SANTOSH KUMAR SINGH A.G.
343.	CR. MISC./11932/2021 395 R.BAIL-1	1	VIKASH KUMAR @ VIKASH MANDAL @ VIKASH vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR A.G.
344.	CR. MISC./11935/2021 30A R.BAIL-1	1	KUMARJEE YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR KRITI PANDEY A.G.
345.	CR. MISC./11937/2021 30A R.BAIL-1	1	ANIL KUMAR SHARMA vs THE STATE OF BIHAR	MD FAZLE KARIM A.G.
346.	CR. MISC./11940/2021 392,411 R.BAIL-1	1	RAHUL YADAV vs THE STATE OF BIHAR	ANUPA NAND JHA A.G.
347.	CR. MISC./11941/2021 30(A),38(I) R.BAIL-1	1	AJIT KUMAR @ AJIT YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
348.	CR. MISC./11942/2021 461,379,411 R.BAIL-1	1	PAPPU KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR A.G.
349.	CR. MISC./11946/2021 regular bail R.BAIL-1	1	DURGA YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD A.G.
350.	CR. MISC./11950/2021 false implication R.BAIL-1	1	ANJIT KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA A.G.
351.	CR. MISC./11951/2021 147,148,149,341,3 R.BAIL-1	1	MD. GULAB vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR A.G.
352.	CR. MISC./11952/2021 363,366(A),504,34 R.BAIL-1	1	LALO RISHIDEO @ LALO RISIDEO vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G.
353.	CR. MISC./11953/2021 354(B),376,511,50 R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND A.G.
354.	CR. MISC./11955/2021 bail rejected R.BAIL-1	1	ANIL KUMAR vs THE STATE OF BIHAR	BISHWAJEET SINGH KUNDAN KUMAR SINGH A.G.
355.	CR. MISC./11956/2021 30(a) R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR A.G.
356.	CR. MISC./11957/2021 272,273,34 R.BAIL-1	1	SANJAY SINHA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH A.G.
357.	CR. MISC./11958/2021 Regular bail R.BAIL-1	1	ASHOK SINGH @ ASHOK KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA A.G. NACHIKETA JHA RAGHWENDRA PRATAP SINGH
358.	CR. MISC./11959/2021 307,323,324,341,3 R.BAIL-1	1	CHAMAN KUMAR vs THE STATE OF BIHAR	RAM PRABODH THAKUR MAZHARUL HASSAN A.G.
359.	CR. MISC./11963/2021 302,120(B),34 R.BAIL-1	1	OBAIDUR RAHMAN @ MAZHIL KHA vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH UDBHAV A.G.
360.	CR. MISC./11965/2021 30(a) R.BAIL-1	1	BHARATH RAI vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA A.G.
361.	CR. MISC./11966/2021 147,148,149,341,3 R.BAIL-1	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH A.G.
362.	CR. MISC./11968/2021 413,414,34 R.BAIL-1	1	RAJ KUMAR @ HERO @ RAJU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN A.G.
363.	CR. MISC./11969/2021 8(c),20(b)(ii)(B) R.BAIL-1	1	AKHILESH KUMAR @ MANNA vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY A.G.
364.	CR. MISC./11970/2021 147,148,302 R.BAIL-1	1	RAMASHANKAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MAYANK KUMAR A.G.

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365.	CR. MISC./11972/2021 399,402 R.BAIL-1	1	GANGA SAGAR @ GANGA SAGAR KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	UMESH LAL VERMA
366.	CR. MISC./11976/2021 395,412 R.BAIL-1	1	SAGAR SAH @ SHIV SAGAR KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
367.	CR. MISC./11978/2021 392 R.BAIL-1	1	PREM KUMAR @ KAGA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. ANJANI PARASHAR AWADHENDRA KUMAR AMIT KUMAR SINGH	NITYANAND
368.	CR. MISC./11981/2021 366(A),34 R.BAIL-1	1	NITISH KUMAR @ NILESH KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
369.	CR. MISC./11984/2021 147,148,149,447,3 R.BAIL-1	2	NAGENDRA PASWAN @ NEPALI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G.
370.	CR. MISC./11985/2021 363,365 R.BAIL-1	1	CHANDAN KUMAR @ CHANDAN MANDAL vs THE STATE OF BIHAR	AJAY KUMAR JHA	MADHURA NAND JHA
371.	CR. MISC./11988/2021 147,148,149,302 R.BAIL-1	1	SATENDRA RAI @SATENDRA PRASAD vs THE STATE OF BIHAR	SURAJ KUMAR	A.G.
372.	CR. MISC./11989/2021 30A R.BAIL-1	1	VIJAY MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	JHARKHANDI UPADHYAY
373.	CR. MISC./11990/2021 147,148,149,341,3 R.BAIL-1	1	MUKESH THAKUR vs THE STATE OF BIHAR	VAGISHA PRAGYA VACA KNAVI	A.G.
374.	CR. MISC./11992/2021 394 R.BAIL-1	1	SATRUGHAN KUMAR @ LAKKI YADAV vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY SHAMBHU SHARAN	PUSHPA SINHA.1
375.	CR. MISC./11993/2021 414,272,273,34 R.BAIL-1	1	RAMESH MAHTO @ RAMESH KUMAR vs THE STATE OF BIHAR	DINESH JHA	A.G.
376.	CR. MISC./11997/2021 394,302 R.BAIL-1	1	SAURABH KUMAR @ LALU vs THE STATE OF BIHAR	RINA SINHA	A.G.
377.	CR. MISC./12001/2021 Regular bail R.BAIL-1	1	PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
378.	CR. MISC./12003/2021 272,273,414 R.BAIL-1	1	MD. CHAND vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
379.	CR. MISC./12004/2021 376 R.BAIL-1	1	MD. RAZUWA vs THE STATE OF BIHAR	MD. QUMRUL HODA	A.G.
380.	CR. MISC./12005/2021 147,149,341,323,3 R.BAIL-1	1	SONU RAM @ SONU KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. DHANANJAY KUMAR TIWARY	RAJESH KUMAR
381.	CR. MISC./12019/2021 392,395,397 R.BAIL-1	1	AJIT JHA @ AJIT MISHRA @ AJIT KUMAR MISHRA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
382.	CR. MISC./12021/2021 341,323,325,308,5 R.BAIL-1	1	JASSI PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUHARY	JAGDHR PRASAD NIRANJAN PARIHAR
383.	CR. MISC./12046/2021 414,34 R.BAIL-1	1	RAJA KUMAR @ RAJA KUMAR SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
384.	CR. MISC./12048/2021 394,302,34 R.BAIL-1	1	AMARJIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
385.	CR. MISC./12049/2021 354,354(B),506,34 R.BAIL-1	1	KARTUSH RAUT @ ASHISH RAUT vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
386.	CR. MISC./12050/2021 398,401 R.BAIL-1	1	DAYANAND KUMAR @ NANDA vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G.
387.	CR. MISC./12051/2021 420,379,467,468,4 R.BAIL-1	1	SUJIT KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
388.	CR. MISC./12052/2021 302,392 R.BAIL-1	1	NIRALA KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	A.G.
389.	CR. MISC./12054/2021 385,387 R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR SHIV PRATAP	A.G.
390.	CR. MISC./12056/2021 392 R.BAIL-1	1	DEEPAK RAI vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	MD. SHAKIR AHMAD



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391.	CR. MISC./12057/2021 272,273 R.BAIL-1	1	RANJAN DHANGAR @ BOTALA vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G.
392.	CR. MISC./12066/2021 341,323,504,307,3 R.BAIL-1	1	MOHAN CHAUHAN vs THE STATE OF BIHAR	MUKESH KUMAR RAM NIBASH PRASAD MANOJ KUMAR SINGH	A.G. SHYAMAL PRAKASH SUSHMA KUMARI
393.	CR. MISC./12070/2021 regular bail R.BAIL-1	1	PINTU KUMAR @ PINTU SINGH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
394.	CR. MISC./13506/2021 363,366(A),371,34 R.BAIL-1	1	AMAR THAKUR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G.
395.	CR. MISC./13507/2021 25(1-b)a,26,35 R.BAIL-1	1	RAGHUBIR RAM @ RAGHIHIR KUMAR RAM vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
396.	CR. MISC./13508/2021 398 R.BAIL-1	1	RUPESH KUMAR DAS vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
397.	CR. MISC./13509/2021 396,201 R.BAIL-1	1	DHOLAN SAH @ JHAMELY SAH @ UDAY PRASAD vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
398.	CR. MISC./13510/2021 302,34,120B R.BAIL-1	1	KRISHNA KUMAR @ KRISHN KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. RAMESH KUMAR SINGH MUKESH KUMAR
399.	CR. MISC./13513/2021 366A,365,34 R.BAIL-1	1	ANOKHA DEVI vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
400.	CR. MISC./13516/2021 272,273,34 R.BAIL-1	1	VASHISHT RAI @ KARI RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
401.	CR. MISC./13517/2021 regular bail R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
402.	CR. MISC./13518/2021 8,20,23,29 R.BAIL-1	1	MAHMUD MIAN @ MAHMUD MIYA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
403.	CR. MISC./13521/2021 302,34 R.BAIL-1	1	NARAYAN PASWAN vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G.
404.	CR. MISC./13522/2021 30A R.BAIL-1	1	SHIV SHANKAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
405.	CR. MISC./13523/2021 409,420,467,468,4 R.BAIL-1	1	RAM KRISHNA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	SANJEEV RANJAN	BIPIN KUMAR SINHA
406.	CR. MISC./13524/2021 302,34 R.BAIL-1	1	KISHOR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
407.	CR. MISC./13526/2021 30A R.BAIL-1	1	DHANJEE SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
408.	CR. MISC./13527/2021 409,420,467,468,4 R.BAIL-1	1	BANSHIDHAR JHA vs CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
409.	CR. MISC./13528/2021 304B,201,34 R.BAIL-1	1	UMALAL SAHANI @ UMA SHANKAR SAHANI @ UMANATH SAHANI vs THE STATE OF BIHAR	NITYANAND	A.G.
410.	CR. MISC./13531/2021 379 R.BAIL-1	1	PINTU RAI @ PUNTU RAI vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV RAVI SHANKER PANKAJ	A.G.
411.	CR. MISC./13533/2021 8,20(b)(ii)(B),25 R.BAIL-1	1	SANJAY PASWAN @ SANJAY KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
412.	CR. MISC./13536/2021 363,366(A) R.BAIL-1	1	MD. DANISH KHAN vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
413.	CR. MISC./13537/2021 413,411,34 R.BAIL-1	1	SUSHIL KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR VIJAY BARDHAN PANDEY	A.G.
414.	CR. MISC./13538/2021 379 R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
415.	CR. MISC./13540/2021 302,120B,34 R.BAIL-1	1	MUMTAJ ANSARI @ TENI MIAN vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G.

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416.	CR. MISC./13541/2021 147,148,149,323,3 R.BAIL-1	1 CHANDRAKANT MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. HARISH CHANDRA PATEL ASHOK KUMAR YADAV
417.	CR. MISC./13542/2021 147,148,149,448,3 R.BAIL-1	1 PRADEEP RAY @ PRADEEP KUMAR vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G. SATISH CHANDRA
418.	CR. MISC./13544/2021 25(1-B)A,26 R.BAIL-1	1 ROHIT @ LOLO PASWAN @ SUNNY vs THE STATE OF BIHAR	PRIYA RANJAN MUKESH KUMAR SANJEEV KUMAR	A.G.
419.	CR. MISC./13545/2021 regular bail R.BAIL-1	1 SUDAMA KEWAT vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. PRAMOD KUMAR ARVIND PRASAD SINGH
420.	CR. MISC./13546/2021 30A,33,36 R.BAIL-1	1 SHASHI SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
421.	CR. MISC./13548/2021 399,402,414, R.BAIL-1	1 SUNIL YADAV @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
422.	CR. MISC./13549/2021 304B,120B,34 R.BAIL-1	1 SANTOSH RAM vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
423.	CR. MISC./13550/2021 147,148,149,332,3 R.BAIL-1	1 AJIT @ BHANU vs THE STATE OF BIHAR	MASOOM ALAM SHOVENDRA KUMAR VIJAY KUMAR MISHRA	A.G.
424.	CR. MISC./13555/2021 147,149,341,323,3 R.BAIL-1	1 JAWAID QURAIISHI vs THE STATE OF BIHAR	KUMAR RANJIT RANJAN	A.G. SHAILESH KUMAR
425.	CR. MISC./13556/2021 272,273 R.BAIL-1	1 VIKASH SINGH @ BIKAS SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
426.	CR. MISC./13559/2021 30A,41 R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
427.	CR. MISC./13561/2021 147,148,149,341,3 R.BAIL-1	1 SAMUNDAR YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR RAJIV RANJAN SINGH	A.G.
428.	CR. MISC./13563/2021 290,279,34 R.BAIL-1	1 HARENDRA RAM @ BHUAR vs THE STATE OF BIHAR	DHANANJAY MISHRA	A.G.
429.	CR. MISC./13564/2021 302,120B,34 R.BAIL-1	1 AKHILESH RAI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
430.	CR. MISC./13565/2021 109,420,467,468,4 R.BAIL-1	1 AMIT KUMAR AMBEDKAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
431.	CR. MISC./13566/2021 Regular Bail R.BAIL-1	1 RAM DARESH MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
432.	CR. MISC./13569/2021 302,201,120B,34 R.BAIL-1	1 ABU @ ABUZAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
433.	CR. MISC./13571/2021 341,323,302,34 R.BAIL-1	1 SANJOLI KUMARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
434.	CR. MISC./13572/2021 406,409,420,34 R.BAIL-1	1 AWADHESH KUMAR GOND vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
435.	CR. MISC./13580/2021 147,148,149,341,32 R.BAIL-1	1 MANOJ CHOUDHARY vs THE STATE OF BIHAR	SOURAV SUMAN SANCHAY SRIVASTAVA NIRAJ KUMAR AALEKH ANAND	A.G.
436.	CR. MISC./13585/2021 341,323,325,307,3 R.BAIL-1	1 BIDUR KUMAR SAH @ BIDUR KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
437.	CR. MISC./13594/2021 30A R.BAIL-1	1 RUPESH YADAV vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
438.	CR. MISC./13609/2021 420,407,408,120(B R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	SHIVAM UDBHAV SHASHANK SHEKHAR	A.G. ASHISH GIRI SUMIT KUMAR JHA PRANAV KUMAR
439.	CR. MISC./13614/2021 272,273,420,467,4 R.BAIL-1	1 DIPAK PODDAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	A.G.
440.	CR. MISC./13616/2021 392,395,412 R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
441.	CR. MISC./13620/2021 395 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.

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442.	CR. MISC./13624/2021 414 R.BAIL-1	1	RITESH KUMAR @ MUNMUN KUMAR vs THE STATE OF BIHAR	KRITU VERMA	A.G.
443.	CR. MISC./13626/2021 147,148,149,302,3 R.BAIL-1	1	HEMANT SAHNI @ HEMANT KUMAR@HEMANT HIMANSHU vs THE STATE OF BIHAR	NITYANAND SATISH KUMAR SINHA	SHAHEEN BEGUM
444.	CR. MISC./13633/2021 414 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
445.	CR. MISC./13634/2021 379,401,403,411,4 R.BAIL-1	1	MD. TARIQUE @ TARIQUE ANWAR @ ARSEE @ KARIKWA vs THE STATE OF BIHAR	KRIPA NAND JHA	A.G.
446.	CR. MISC./13638/2021 302,201,34 R.BAIL-1	1	SHAILENDRA YADAV @ GUDDU YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
447.	CR. MISC./13640/2021 302 R.BAIL-1	1	SHRAVAN YADAV @ SARVAN YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
448.	CR. MISC./13643/2021 384,506,34 R.BAIL-1	1	SINGHO YADAV @ SINGHESHWAR YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
449.	CR. MISC./13648/2021 376(G) R.BAIL-1	1	JANAI @ JAINARAIL SAH vs THE STATE OF BIHAR	RAJESH KUMAR PATHAK	A.G.
450.	CR. MISC./13650/2021 370,374 R.BAIL-1	1	ALMERA KHATOON vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
451.	CR. MISC./13661/2021 376, R.BAIL-1	1	UPENDRA KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR YOGESH KUMAR	A.G.
452.	CR. MISC./13662/2021 392,411,413, R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTWA JAGANNATH PRASAD	A.G.
453.	CR. MISC./13665/2021 8,20(b),(ii)(c),2 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	A.G.
454.	CR. MISC./13669/2021 30A R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV BIJAY KUMAR	A.G.
455.	CR. MISC./13671/2021 Regular Bail R.BAIL-1	1	ALI HUSSAIN vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
456.	CR. MISC./13672/2021 412,413,414 R.BAIL-1	1	NANDU KUMAR @ RAJ vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
457.	CR. MISC./13674/2021 25(1-B)a,26,35 R.BAIL-1	1	JITENDRA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
458.	CR. MISC./13676/2021 30,30(a),38 R.BAIL-1	1	VIJAY RAI @ VIJAY KUMAR RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
459.	CR. MISC./13688/2021 147,148,149,341,3 R.BAIL-1	1	VISAV RANJAN KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. SUNIL KUMAR PATHAK
460.	CR. MISC./13689/2021 279,337,338,272,2 R.BAIL-1	1	AJIT KUMAR MAHTO @ AJIT KUMAR vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR JITENDRA KUMAR BHARTI	A.G.
461.	CR. MISC./13694/2021 30(a) R.BAIL-1	1	MANNU KUMAR PATEL @ MANNU KUMAR vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
462.	CR. MISC./13696/2021 REGULAR BAIL R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
463.	CR. MISC./13697/2021 147,148,341,323,3 R.BAIL-1	1	TUFANI YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
464.	CR. MISC./13702/2021 petitioner is in R.BAIL-1	1	MANIK SINGH @ ADITYA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
465.	CR. MISC./13703/2021 147,148,149,341,3 R.BAIL-1	1	KAPLESHWAR YADAV @ KAPILESHWAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
466.	CR. MISC./13706/2021 302,34 R.BAIL-1	1	KRISHNA KUMAR SHARMA vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
467.	CR. MISC./13709/2021 302,394, R.BAIL-1	1	RAHUL SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G.
468.	CR. MISC./13714/2021 304(B),328,34 R.BAIL-1	1	FARIYAD vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.

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469.	CR. MISC./13715/2021 25(1-B)A,26,35, R.BAIL-1	1 LAXMI SAHNI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
470.	CR. MISC./13716/2021 414,34 R.BAIL-1	1 UPENDRA KUMAR YADAV @ UPENDRA KR YADAV vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
471.	CR. MISC./13717/2021 302,34 R.BAIL-1	1 MD. RAISH vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
472.	CR. MISC./13723/2021 404 R.BAIL-1	1 PAPPU KUMAR @ PAPPU CHAUDHARY vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
473.	CR. MISC./13724/2021 394,120B R.BAIL-1	1 VINAY SHARMA @ VINAY KUMAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
474.	CR. MISC./13728/2021 379 R.BAIL-1	1 ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
475.	CR. MISC./13729/2021 302,34,120(B) R.BAIL-1	1 ALOK KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
476.	CR. MISC./13730/2021 8,21(B),27(A) R.BAIL-1	1 LALLOO BIND vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
477.	CR. MISC./13731/2021 304B,34 R.BAIL-1	1 SUDHANSHU RAI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
478.	CR. MISC./13733/2021 341,323,363,366A, R.BAIL-1	1 RANJIT MANDAL vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
479.	CR. MISC./13736/2021 30A,41-I,47 R.BAIL-1	1 DHARMBIR SINGH @ DHARAMVEER SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
480.	CR. MISC./13738/2021 R.Bail R.BAIL-1	1 RAM ISHWAR RAI @ RAMESHWAR RAI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
481.	CR. MISC./13740/2021 341,323,419,420,3 R.BAIL-1	1 MD CHAND @ MD CHAND ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
482.	CR. MISC./13744/2021 REGULAR BAIL R.BAIL-1	1 RAJ KISHORE PANDEY vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA A.G. MUNNA KUMAR UPADHYAY	
483.	CR. MISC./13747/2021 regular bail R.BAIL-1	1 KISAN PATEL @ KRISHNA PATEL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
484.	CR. MISC./13749/2021 r.bail R.BAIL-1	1 RAJESH RAY @ RAJESHWAR RAY @ RAJESHWAR PRASAD vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
485.	CR. MISC./13751/2021 272,273 R.BAIL-1	1 MANISH KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
486.	CR. MISC./13752/2021 341,323,324,308,5 R.BAIL-1	1 ANUP KUMAR DUBEY vs THE STATE OF BIHAR	RAS BIHARI THAKUR	A.G.
487.	CR. MISC./13753/2021 392 R.BAIL-1	1 ASHUTOSH KUMAR JHA @ BABU vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
488.	CR. MISC./13754/2021 30(a),38,41 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
489.	CR. MISC./13755/2021 376 R.BAIL-1	1 MAHMOOD ALI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G.
490.	CR. MISC./13757/2021 304(B),34 R.BAIL-1	1 NEELAM DEVI vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
491.	CR. MISC./13758/2021 302,201 R.BAIL-1	1 RAVINDRA KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
492.	CR. MISC./13759/2021 395,412,392 R.BAIL-1	1 RABINDRA YADAV vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
493.	CR. MISC./13760/2021 272,273 R.BAIL-1	1 RAM KRIPAL NISHAD vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
494.	CR. MISC./15174/2021 147,148,149,307,3 R.BAIL-1	1 PHOOL HASAN @ PHUL MD MIYAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
495.	CR. MISC./15175/2021 30(a) R.BAIL-1	1 AALOK KUMAR MISHRA vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
496.	CR. MISC./15179/2021 304(B),201,34 R.BAIL-1	1 SANJAY KUMAR MISHRA @ PAPPU MISHRA vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
497.	CR. MISC./15181/2021 30(a),36,41(i) R.BAIL-1	1 NARESH SHARMA vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	MOHAMMAD SUFYAN

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498.	CR. MISC./15183/2021 149,323,324,302,3 R.BAIL-1	1	KRISHNA JAISWAL vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. YOGENDRA KUMAR DR.MRITYUNJAYA KR.GAUTAM
499.	CR. MISC./15184/2021 307,120(B),302 R.BAIL-1	1	AKHILESH YADAV @ AKHILESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
500.	CR. MISC./15187/2021 392 R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
501.	CR. MISC./15189/2021 414 R.BAIL-1	1	PREM KUMAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
502.	CR. MISC./15190/2021 8(c),21(b) R.BAIL-1	1	FIROJ ALAM @ MD. FIROJ ALAM vs THE STATE OF BIHAR	SADA NAND ROY SHANKAR KUMAR	A.G.
503.	CR. MISC./15192/2021 302,504,506,34 R.BAIL-1	1	DINESH RAI @ DINESH RAI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G.
504.	CR. MISC./15193/2021 397 R.BAIL-1	1	PINTU KUMAR @ PINTU KUMAR PASWAN vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN VIJAY KUMAR CHOUHDARY SARITA BAJAJ SHUBHAM BAJAJ	ARBIND KR. PANDEY (APP 84)
505.	CR. MISC./15198/2021 302,24 R.BAIL-1	1	RAJA RAJ @ RAJA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
506.	CR. MISC./15202/2021 302,201,34 R.BAIL-1	1	SUDHAN RAM vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G.
507.	CR. MISC./15212/2021 304(B),120(B),34 R.BAIL-1	1	DHARAMSHILA DEVI vs THE STATE OF BIHAR	AJAY KUMAR JAIN MUKTENDRA PRATAP	A.G.
508.	CR. MISC./15214/2021 324,307,34 R.BAIL-1	1	RANGA @ SUMIT KUMAR vs THE STATE OF BIHAR	LAL BABU SINGH	A.G.
509.	CR. MISC./15215/2021 341,324,307,34, R.BAIL-1	1	INDRAJIT MANJHI vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G.
510.	CR. MISC./15216/2021 25(1-b)a,26,35 R.BAIL-1	1	MD. MAHBOOB vs THE STATE OF BIHAR	ARSHAD JAMEEL HASHMI KAMAL KISHORE SINGH	A.G.
511.	CR. MISC./15217/2021 30A R.BAIL-1	1	JAYOTISH KUMAR @ JYOTISH KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
512.	CR. MISC./15219/2021 394 R.BAIL-1	1	KISHORE KUMAR BHAGAT @ BITTU KUMAR @ KISHORE BHAGAT vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
513.	CR. MISC./15224/2021 363,366(A),34 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	MURARI SHARAN TIWARI	A.G.
514.	CR. MISC./15227/2021 147,148,149,323,3 R.BAIL-1	1	AJAY YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
515.	CR. MISC./15230/2021 272,273,414,420,3 R.BAIL-1	1	SAROJ KUMAR vs THE STATE OF BIHAR	PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA	A.G.
516.	CR. MISC./15232/2021 30A R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
517.	CR. MISC./15234/2021 376,420 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
518.	CR. MISC./15236/2021 8,20(b)(ii)(c),25 R.BAIL-1	1	ABDUL TAUFIQUE vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA RAMJI PRASAD SINGH SHASHIKANT	A.G.
519.	CR. MISC./15237/2021 363,365,34 R.BAIL-1	1	BABLOO CHOUHDARY vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G.
520.	CR. MISC./15239/2021 147,148,149,307, R.BAIL-1	1	SANTOSH SINGH @ SANTOSH KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
521.	CR. MISC./15241/2021 30A R.BAIL-1	1	RAVI RAJ vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
522.	CR. MISC./15242/2021 25(1-B)a,26,35 R.BAIL-1	1	BHULA MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
523.	CR. MISC./15243/2021 bail R.BAIL-1	1	JITENDRA RAY @ JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.

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524.	CR. MISC./15244/2021 8-C,21-B R.BAIL-1	1 RASHID ALAM @ CHAND vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
525.	CR. MISC./15245/2021 324,307,34 R.BAIL-1	1 SHUBHAM KUMAR @ SHIVAM KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G.
526.	CR. MISC./15248/2021 399,402,414, R.BAIL-1	1 ALOK RAJ vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
527.	CR. MISC./15249/2021 399,402,370,370(A R.BAIL-1	1 GOLU KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G.
528.	CR. MISC./15251/2021 304(B),201,120(B) R.BAIL-1	1 SANDEEP KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
529.	CR. MISC./15252/2021 392 R.BAIL-1	1 RABINDRA MANJHI @ RABINDRA MUSHAR vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G.
530.	CR. MISC./15255/2021 r.bail R.BAIL-1	1 MD.HASIM vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
531.	CR. MISC./15258/2021 272,273,188,270,2 R.BAIL-1	1 SHAMBHU MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
532.	CR. MISC./15261/2021 30A R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY AJAY KUMAR	A.G.
533.	CR. MISC./15263/2021 395,412 R.BAIL-1	1 MD. RASHID @ MD. ROSID vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G.
534.	CR. MISC./15266/2021 147,148,149,323,3 R.BAIL-1	1 PAPPU NONIYA vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
535.	CR. MISC./15270/2021 30A,56B R.BAIL-1	1 CHANARJEET MAHTO @ CHARANJEET MAHTO @ CANARJEET vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
536.	CR. MISC./15276/2021 372,373,366,368,3 R.BAIL-1	1 PINTU RAM vs THE STATE OF BIHAR	JAY PRAKASH SINGH	A.G.
537.	CR. MISC./15277/2021 363,366,A,34 R.BAIL-1	1 SANJEET SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
538.	CR. MISC./15278/2021 420,467,468,471,3 R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
539.	CR. MISC./15285/2021 272,273,414,120B R.BAIL-1	1 RAJEEV RANJAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	A.G.
540.	CR. MISC./15289/2021 272,273 R.BAIL-1	1 VISHAL KUMAR PASWAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
541.	CR. MISC./15291/2021 regular bail R.BAIL-1	1 BIMAL MAHTO @ LOHWA vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
542.	CR. MISC./15297/2021 304(B),201,34 R.BAIL-1	1 UPENDRA KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA RASHMI JHA SHARAD KUMAR VERMA ABHISHEK KUMAR	A.G.
543.	CR. MISC./15299/2021 341,323,326,307,5 R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
544.	CR. MISC./15301/2021 379 R.BAIL-1	1 FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
545.	CR. MISC./15302/2021 25-1-B-A,26,35 R.BAIL-1	1 BIKKI KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD	MD. MATLOOB RAB
546.	CR. MISC./15305/2021 379 R.BAIL-1	1 SK. JARIF vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	ASHA DEVI
547.	CR. MISC./15307/2021 302,120(B),34 R.BAIL-1	1 BHOLA YADAV @ BHOLA GOPE @ BHOLA ROY vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
548.	CR. MISC./15308/2021 420,379 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
549.	CR. MISC./15310/2021 302,34 R.BAIL-1	1 DABLU SINGH @ DEV RAJ KUMAR @ DEVRAJ SINGH vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
550.	CR. MISC./15311/2021 302,392,34 R.BAIL-1	1 SANJAY PASWAN vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.

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551.	CR. MISC./15314/2021 302,34 R.BAIL-1	1 SHIV BALAK PRASAD vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH MANOJ KUMAR	A.G.
552.	CR. MISC./15315/2021 376 R.BAIL-1	1 VIKASH KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
553.	CR. MISC./15317/2021 341,323,307,302,5 R.BAIL-1	1 RAMESH DAS vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
554.	CR. MISC./15322/2021 341,323,307,448,5 R.BAIL-1	1 DABLU YADAV @ JAYANT KUMAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G. MD. NAJMUL HODDA
555.	CR. MISC./15324/2021 323,341,376(D),50 R.BAIL-1	1 PRAMOD TANTI vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY	A.G.
556.	CR. MISC./15326/2021 406,420,467,468,3 R.BAIL-1	1 RAJESH KUMAR MADHESHIYA vs THE STATE OF BIHAR	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY	MD. MUSHTAQUE ALAM
557.	CR. MISC./15327/2021 376,506 R.BAIL-1	1 RANJEET KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR ASHOK KUMAR	A.G.
558.	CR. MISC./15328/2021 392 R.BAIL-1	1 MD. KUDRAT vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	RAMCHANDRA SAHNI
559.	CR. MISC./15330/2021 392,411,34 R.BAIL-1	1 RAKESH SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
560.	CR. MISC./15331/2021 406,420,34 R.BAIL-1	1 RAJ KUMAR THAKUR @ RAJU KUMAR THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
561.	CR. MISC./15332/2021 498(A) R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G.
562.	CR. MISC./15333/2021 272,273 R.BAIL-1	1 KANHAI SINGH @ KANHAIYA KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
563.	CR. MISC./15336/2021 regular bail R.BAIL-1	1 SANJAY RAM vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
564.	CR. MISC./15338/2021 30A R.BAIL-1	1 CHHOTU SINGH @ VIVEKANAND KUMAR @ VIVEKANAND vs THE STATE OF BIHAR	ASHOK KUMAR HARE KRISHNA PRASAD	A.G.
565.	CR. MISC./15340/2021 414 R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
566.	CR. MISC./15341/2021 20,22,23,24,27,29 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
567.	CR. MISC./15342/2021 30(a),41,47 R.BAIL-1	1 MANTU DAS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
568.	CR. MISC./15343/2021 394,397 R.BAIL-1	1 MD. JAMEEL AKHTAR @ JAMEEL AKHTAR @ SONU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
569.	CR. MISC./15344/2021 341,323,307,376,5 R.BAIL-1	1 SHANKAR MAHTO vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR JITENDRA KUMAR BHARTI	A.G.
570.	CR. MISC./15351/2021 341,448,354B,379 R.BAIL-1	1 BHOLA RAM vs THE STATE OF BIHAR	RAVI RANJAN	A.G. SANJEEV KUMAR JHA
571.	CR. MISC./15352/2021 341,385,387,504,5 R.BAIL-1	1 SUMER RAM vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
572.	CR. MISC./15354/2021 302,201,34 R.BAIL-1	1 FULENA MUKHIYA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
573.	CR. MISC./15355/2021 498A,323,504,34 R.BAIL-1	1 TUN TUN BIND vs THE STATE OF BIHAR	MITHILESH KR. ARYA SUNIL SRIVASTAVA	A.G.
574.	CR. MISC./15357/2021 304B,120B, R.BAIL-1	1 KRISHNAMURARI vs THE STATE OF BIHAR	UMESH KUMAR	ANIL KUMAR SINGH NO. 1 PARAS NATH
575.	CR. MISC./15362/2021 304(B),34 R.BAIL-1	1 SHEELA DEVI vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.

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576.	CR. MISC./15366/2021 regular bail R.BAIL-1	1	LAXMAN CHAUDHARY vs THE STATE OF BIHAR	MAHESHWAR PRASAD	A.G.
577.	CR. MISC./15367/2021 30A R.BAIL-1	1	JALANDHAR YADAV vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
578.	CR. MISC./15372/2021 399,402,414,120(B R.BAIL-1	1	GANGA PASWAN @ GANGARAM PASWAN @ GANGO RAM vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G.
579.	CR. MISC./15373/2021 regular bail R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
580.	CR. MISC./15374/2021 341,323,326,307,5 R.BAIL-1	1	DHOORAN DAS @ GHURAN DAS @ DHURAN DAS vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G. ANUJ KUMAR
581.	CR. MISC./15377/2021 363,365,302,201,3 R.BAIL-1	1	KUMAR RISHAV vs THE STATE OF BIHAR	INDU BHUSHAN	A.G.
582.	CR. MISC./15396/2021 20,22 R.BAIL-1	1	LALIT SAHANI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
583.	CR. MISC./15398/2021 302,120b,34 R.BAIL-1	1	GULSHAN BHARDVAJ vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
584.	CR. MISC./15403/2021 392 R.BAIL-1	1	KANHAIYA BHARADWAJ vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
585.	CR. MISC./15404/2021 341,323,324,326,3 R.BAIL-1	1	SANJAY MARIK vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
586.	CR. MISC./15405/2021 2,9,27,29,31,38,3 R.BAIL-1	1	SHALU URAW vs THE STATE OF BIHAR	APRAJITA	A.G.
587.	CR. MISC./15409/2021 30(a) R.BAIL-1	1	BATOHU RAUT vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
588.	CR. MISC./15410/2021 302,34 R.BAIL-1	1	RAKESH SAH vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
589.	CR. MISC./15412/2021 366A R.BAIL-1	1	MD. AFROZ vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
590.	CR. MISC./15413/2021 272,273,353,307,4 R.BAIL-1	1	FAKIRA CHAUDHARY vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA AALEKH ANAND SOURAV SUMAN RAVI PRAKASH	A.G.
591.	CR. MISC./15414/2021 Regular bail R.BAIL-1	1	RAJANISH YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SUNIL KUMAR SINGH	A.G.
592.	CR. MISC./15417/2021 379,420,406 R.BAIL-1	1	NAVIN KUMAR MISHRA vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. RABINDRA PRASAD SAMIR KUMAR SINHA
593.	CR. MISC./15421/2021 30(a),32(2) R.BAIL-1	1	SINTU YADAV vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G.
594.	CR. MISC./16882/2021 302,120(B),34 R.BAIL-1	1	NAVIN YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
595.	CR. MISC./16885/2021 147,148,149,323,3 R.BAIL-1	1	SAWAMI NATH RAM vs THE STATE OF BIHAR	CHANDRA KANT	A.G.
596.	CR. MISC./16890/2021 272,273 R.BAIL-1	1	RANJIT KUMAR YADAV @ RANJIT YADAV @ DOGRA vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
597.	CR. MISC./16891/2021 302,34, R.BAIL-1	1	JAI PRAKASH YADAV vs THE STATE OF BIHAR	DURGESH KUMAR	SHYAM KUMAR SINGH
598.	CR. MISC./16893/2021 272,273 R.BAIL-1	1	RITESH KUMAR @ KALLU RAI vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP	A.G.
599.	CR. MISC./16897/2021 30A R.BAIL-1	1	UPENDRA PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI	A.G.
600.	CR. MISC./16898/2021 304B,34, R.BAIL-1	1	BAMBAM YADAV vs THE STATE OF BIHAR	NAGENDRA DUBEY PARMESHWAR VISHWAKARMA	UDAY CHAND PRASAD
601.	CR. MISC./16899/2021 302,34 R.BAIL-1	1	KUNAL KEWAT vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G. PRAMOD KUMAR ARVIND PRASAD SINGH
602.	CR. MISC./16900/2021 30A R.BAIL-1	1	MD. BAUWA @ AJIM @ MD. AJIM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
603.	CR. MISC./16906/2021 414 R.BAIL-1	1	RAM NATH RAUT vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
604.	CR. MISC./16907/2021 302,120B, R.BAIL-1	1	AMARJIT SAHANI vs THE STATE OF BIHAR	RANJAN KUMAR	CHANDRA SEN PRASAD SINGH



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605.	CR. MISC./16908/2021 302,34 R.BAIL-1	1 ANIL SAH @ BABA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
606.	CR. MISC./16909/2021 414 R.BAIL-1	1 MANJEET KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
607.	CR. MISC./16915/2021 304B,498A,201,120 R.BAIL-1	1 KANCHAN DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
608.	CR. MISC./16916/2021 341,315,376,504,5 R.BAIL-1	1 MD. TABREJ ALAM @ TABREJ ALAM vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. SAMIR KUMAR SAURAV SINGH ANKIT KUMAR GAUTAM
609.	CR. MISC./16919/2021 30A R.BAIL-1	1 KANHAIYA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
610.	CR. MISC./16920/2021 25(1-b)a,26,35 R.BAIL-1	1 MUKESH SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
611.	CR. MISC./16924/2021 30(a) R.BAIL-1	1 VISHWAJEET KUMAR vs THE STATE OF BIHAR	OM PRAKASH SINGH	A.G.
612.	CR. MISC./16927/2021 376,504,506,34 R.BAIL-1	1 RANJEET KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. BIRENDRA KUMAR SINGH
613.	CR. MISC./16928/2021 414,356,379,34, R.BAIL-1	1 KARN KUMAR @ KARAN KUMAR PANDEY @ KARN KUMAR PANDEY vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	NAND KISHORE PRASAD
614.	CR. MISC./16930/2021 25(1-b)a,26 R.BAIL-1	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI KUMAR ANIL SINGH	A.G.
615.	CR. MISC./16941/2021 regular bail R.BAIL-1	1 RAMESH YADAV vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA NAGENDRA UPADHYAY BIJETA BIJAY VARDHAN	A.G.
616.	CR. MISC./16943/2021 363,365,302,201,1 R.BAIL-1	1 TALLU MURMU @ TALABU TUDU vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
617.	CR. MISC./16944/2021 401,413,414,120(B R.BAIL-1	1 VIKKI KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
618.	CR. MISC./16945/2021 414,412 R.BAIL-1	1 CHINTU KUMAR @ JHAMOO vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
619.	CR. MISC./16949/2021 30A R.BAIL-1	1 LALU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
620.	CR. MISC./16950/2021 272,273, R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	VEENA KUMARI JAISWAL
621.	CR. MISC./16956/2021 Regular bail R.BAIL-1	1 GOLU PANDIT @ GULU PANDIT vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV	A.G.
622.	CR. MISC./16957/2021 147,149,341,323,3 R.BAIL-1	1 BAJRANGI SAW vs THE STATE OF BIHAR	RAJESH KUMAR	ARUN KUMAR SINGH
623.	CR. MISC./16958/2021 392 R.BAIL-1	1 BIKASH KUMAR SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
624.	CR. MISC./16961/2021 120B,209,420,467, R.BAIL-1	1 SHAKESH KUMAR @ SAKET KUMAR vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE,C.B.I. , A C B, PATNA	BAUYE JEE JHA (B.J. JHA)	BIPIN KUMAR SINHA
625.	CR. MISC./16966/2021 341,323,307,325,3 R.BAIL-1	1 TUNNA CHAUHAN vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
626.	CR. MISC./16968/2021 363,366A, R.BAIL-1	1 MD. MIKAIL ANSARI vs THE STATE OF BIHAR	OM PRAKASH KUMAR SIDDHARTHA PRASAD	YOGENDRA KUMAR SINGH
627.	CR. MISC./16972/2021 341,323,324,307,3 R.BAIL-1	1 ARBIND SAH @ ARVIND SAH vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
628.	CR. MISC./16975/2021 302,34, R.BAIL-1	1 LALTI DEVI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	SHANTANU KUMAR
629.	CR. MISC./16981/2021 25(1-B)A,26,35 R.BAIL-1	1 JAGNARAYAN SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G.
630.	CR. MISC./16983/2021 30A,38(i) R.BAIL-1	1 SANJAY KUNWAR @ SANJAY KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	SHANTANU KUMAR

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631.	CR. MISC./16985/2021 272,273 R.BAIL-1	1 SAURABH KUMAR @ SASHI KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	A.G.
632.	CR. MISC./16987/2021 20,22 R.BAIL-1	1 BHARAT SHAH vs THE UNION OF INDIA (NDPS ACT)	KUMAR DHIRENDRA PRATAP SINGH	K.N.SINGH (A.D.S.G.)
633.	CR. MISC./16988/2021 399,402, R.BAIL-1	1 AJIT KUMAR JHA @ SONU JHA @AJEET JHA vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	YOGENDRA KUMAR
634.	CR. MISC./16989/2021 395 R.BAIL-1	1 KHURSHED ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
635.	CR. MISC./16991/2021 30A R.BAIL-1	1 MANJIT KUMAR @ MANJESH KUMAR @ MANGESH KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	ASHA KUMARI
636.	CR. MISC./16994/2021 regular bail R.BAIL-1	1 VIKASH KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
637.	CR. MISC./16997/2021 379, R.BAIL-1	1 SURESH YADAV vs THE STATE OF BIHAR	UMA SHANKAR PRASAD SINGH	SANJAY KUMAR SINGH
638.	CR. MISC./16999/2021 395, R.BAIL-1	1 PHORTLALI NAT @ BHUTNALI NAT vs THE STATE OF BIHAR	SHEO NANDAN PANDIT BACHAN JEE OJHA DAIZY KUMARI	MOHAMMED ARIF
639.	CR. MISC./17002/2021 30A R.BAIL-1	1 RISHIKESH KUMAR @ SUBHAM @ RISHIKESH MAHTO @ RISHIKESH PRASAD vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
640.	CR. MISC./17003/2021 395, R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	PREM KUMAR JHA
641.	CR. MISC./17008/2021 30A R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH ATUL KUMAR	A.G.
642.	CR. MISC./17010/2021 25(1-B)A,26,35, R.BAIL-1	1 BHUAR RAY @ SUBH NARAYAN RAY vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH MAKARDHWAJ UPADHYAY	PREM KUMAR JHA
643.	CR. MISC./17014/2021 302,120B,34 R.BAIL-1	1 GUDDA SINGH @ MANOJ SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
644.	CR. MISC./17017/2021 30(A),37(C) R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	RANJAY KUMAR	A.G.
645.	CR. MISC./17018/2021 314,315,34, R.BAIL-1	1 ISHWAR SAO @ ISHWARI KUMAR @ ISHWAR KUMAR vs THE STATE OF BIHAR	RAJ DULAR SAH	SHAILENDRA KUMAR SINGH
646.	CR. MISC./17019/2021 394 R.BAIL-1	1 VINAY KUMAR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
647.	CR. MISC./17020/2021 30A R.BAIL-1	1 UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
648.	CR. MISC./17023/2021 302,34 R.BAIL-1	1 ADITI MEDHA vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SAHI (AOR 86)	A.G.
649.	CR. MISC./17024/2021 147,148,149,341,3 R.BAIL-1	1 PRAKASH YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY	A.G.
650.	CR. MISC./17025/2021 341,323,302,120B, R.BAIL-1	1 PRAMOD MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	SHAHEEN BEGUM
651.	CR. MISC./17026/2021 392, R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	NITYANAND	BRAJ KISHORE PD.(APP)
652.	CR. MISC./17029/2021 341,342,323,353,5 R.BAIL-1	1 ABLESH YADAV @ AKHILESH YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
653.	CR. MISC./17031/2021 341,323,307,504,3 R.BAIL-1	1 SHARVAN MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
654.	CR. MISC./17033/2021 147,148,149,341,3 R.BAIL-1	1 RANJEET BHAGAT vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
655.	CR. MISC./17034/2021 414 R.BAIL-1	1 ARJUN MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	A.G.

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656.	CR. MISC./17042/2021 379, R.BAIL-1	1	RAM VISHWAS MANDAL @ DHORWA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
657.	CR. MISC./17043/2021 395 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
658.	CR. MISC./17047/2021 447,341,323,504,3 R.BAIL-1	1	FEKU SHARMA @ FEKU SINGH vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
659.	CR. MISC./17049/2021 414, R.BAIL-1	1	AFTAB ALAM vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
660.	CR. MISC./17050/2021 30A R.BAIL-1	1	DHIREN PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
661.	CR. MISC./17051/2021 8,20(b)(ii)(B),25 R.BAIL-1	1	SATYENDRA SINGH @ SATENDRA SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
662.	CR. MISC./17053/2021 302,337,338,34 R.BAIL-1	1	RITESH KUMAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
663.	CR. MISC./17054/2021 406,420,467,471, R.BAIL-1	1	BIRENDRA KUMAR PASWAN vs THE STATE OF BIHAR	SATYA RANJAN SINHA	A.G.
664.	CR. MISC./17056/2021 341,323,504,294,5 R.BAIL-1	1	RAMBABU PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
665.	CR. MISC./17057/2021 272,273 R.BAIL-1	1	BINOD MEHTA @ BINOD MAHTO vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
666.	CR. MISC./17058/2021 302,34 R.BAIL-1	1	MANAGER KOIRI @ MANAGER @ MANAGER SINGH vs THE STATE OF BIHAR	RAMA NAND PODDAR SATYA NAND SHUKLA	A.G.
667.	CR. MISC./17060/2021 341,323,324,307,4 R.BAIL-1	1	RAMESH PRASAD @ RAMESH MAHTO @ RAMESH PRASAD KUSHWAHA vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
668.	CR. MISC./17064/2021 272,273,414,420, R.BAIL-1	1	RITESH MAHTO vs THE STATE OF BIHAR	SAROJ KUMAR	A.G.
669.	CR. MISC./17069/2021 147,148,149,341,3 R.BAIL-1	1	MUNNA PRASAD vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G. ANIL KUMAR ROY
670.	CR. MISC./17071/2021 341,323,385,354,4 R.BAIL-1	1	TIPPU MISHRA @ MIHIR MISHRA @ SANJAY MISHRA vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	A.G.
671.	CR. MISC./17078/2021 regular bail R.BAIL-1	1	PINTU SINGH @ JAY PRAKASH SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
672.	CR. MISC./17083/2021 regular bail R.BAIL-1	1	CHHOTA BIND @ CHHOTU BIND @ CHOTU BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. KUMAR SUNIL
673.	CR. MISC./17085/2021 366A,34, R.BAIL-1	1	RADHE SHYAM RAY @ RADHE SHAYAM RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
674.	CR. MISC./17086/2021 302,34, R.BAIL-1	1	MOTIN YADAV @ AJEET KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	A.G.
675.	CR. MISC./17087/2021 392, R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
676.	CR. MISC./17088/2021 302,120B, R.BAIL-1	1	BAMBAM MEHRA @ BAMBAM KUMAR RAM vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
677.	CR. MISC./17092/2021 447,341,323,324,3 R.BAIL-1	1	BOCHHA RAI @ RAJESH PRASAD vs THE STATE OF BIHAR	PRABHAT KUMAR DIPAK	A.G.
678.	CR. MISC./17096/2021 392,411 R.BAIL-1	1	DHIRAJ KUMAR @ ROCKY KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH KUMAR RAJEEV	A.G.
679.	CR. MISC./17097/2021 R bail R.BAIL-1	1	SURAJ SHARMA @ BHAGWAN SHARMA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
680.	CR. MISC./17099/2021 regular bail R.BAIL-1	1	JAI PRAKASH RAM vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
681.	CR. MISC./17112/2021 bail R.BAIL-1	1	NISHANT SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
682.	CR. MISC./17117/2021 30A R.BAIL-1	1	NITESH KUMAR @ RUPESH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 ANIRUDH KUMAR SINHA	A.G.

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683.	CR. MISC./17118/2021 30,30(a),33,34,36 R.BAIL-1	1	RAKESH PRASAD vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
684.	CR. MISC./17120/2021 272,273,290 R.BAIL-1	1	MANOJ SHAH @ MANOJ KUMAR SHAH vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
685.	CR. MISC./17122/2021 47,50C,51 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2 SUNIL KUMAR	A.G.
686.	CR. MISC./17123/2021 392 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
687.	CR. MISC./17124/2021 457,380 R.BAIL-1	1	RAJESH RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
688.	CR. MISC./17128/2021 25(1-B)A,26,35 R.BAIL-1	1	UDAY YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
689.	CR. MISC./17129/2021 147,148,149,341,3 R.BAIL-1	1	RAMDIP YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
690.	CR. MISC./17130/2021 147,148,149,341,3 R.BAIL-1	1	VIPOTI DAS vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
691.	CR. MISC./17131/2021 420,406,467,468,4 R.BAIL-1	1	SUJEET KUMAR JHA @ SUJEET KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G. SANJAY KUMAR BHAVESH KUMAR SAH
692.	CR. MISC./17133/2021 363,368,376,370(A R.BAIL-1	1	POOJA @ NIVA @ POOJA KUMARI @ NIVA KUMARI vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY MIRTYUNJAY KUMAR MISHRA	A.G.
693.	CR. MISC./17134/2021 379,414 R.BAIL-1	1	VIKASH KUMAR @ VIKASH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
694.	CR. MISC./18518/2021 302,120(B),34 R.BAIL-1	1	SHAMBHU MEHTA vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
695.	CR. MISC./18523/2021 302,34 R.BAIL-1	1	MD. IRSAD @ MD. IRSHAD @ BANTHA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. MD. HUSSAMUDDIN AZAD
696.	CR. MISC./18525/2021 341,323,307,385,3 R.BAIL-1	1	ABHYAS SINGH @ ABHYASH SINGH @ ABHASH SINGH vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G.
697.	CR. MISC./18529/2021 30(a) R.BAIL-1	1	MURARI KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
698.	CR. MISC./18531/2021 regular bail R.BAIL-1	1	LAKHA SAH vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
699.	CR. MISC./18532/2021 30A,41(i)(ii) R.BAIL-1	1	NAWSHAD ANSARI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
700.	CR. MISC./18534/2021 25(1-b)a,26,35 R.BAIL-1	1	GOLU KUMAR @ GOLLU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
701.	CR. MISC./18535/2021 302,109,34 R.BAIL-1	1	SAIMUL KHATOON vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G.
702.	CR. MISC./18539/2021 341,323,325,307,4 R.BAIL-1	1	RANJAY YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
703.	CR. MISC./18543/2021 25-1-B-A,26,35 R.BAIL-1	1	RAMNATH SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
704.	CR. MISC./18544/2021 272,273,308 R.BAIL-1	1	SURENDRA PRASAD @ SURENDRA SAH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G.
705.	CR. MISC./18548/2021 302,34 R.BAIL-1	1	BALRAM YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
706.	CR. MISC./18555/2021 272,273 R.BAIL-1	1	MD AHSAN @ MD AHSAN DRIVER(DEPUTY DRIVER) vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.

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707.	CR. MISC./18556/2021 30(a) R.BAIL-1	1 RAGHUNANDAN MANDAL @ RAGHUBIR MANDAL @ RAGHUBIR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
708.	CR. MISC./18558/2021 30(a) R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
709.	CR. MISC./18562/2021 30A R.BAIL-1	1 PRASENJIT KUMAR @ SAMU SEN vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
710.	CR. MISC./18563/2021 376 R.BAIL-1	1 AMARJEET KUMAR SHARMA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
711.	CR. MISC./18565/2021 30(a),37(b),37(c) R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
712.	CR. MISC./18566/2021 cr misc R.BAIL-1	1 VIJAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
713.	CR. MISC./18569/2021 399,403, R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
714.	CR. MISC./18571/2021 8,21,29 R.BAIL-1	1 RANJIT KUMAR @ BADHA PASWAN @ BADHU PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
715.	CR. MISC./18573/2021 392,411 R.BAIL-1	1 SAJID @ LALOO @ MD SAJID vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
716.	CR. MISC./18574/2021 regular bail R.BAIL-1	1 PRAMOD RAI vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
717.	CR. MISC./18575/2021 147,148,149,341,3 R.BAIL-1	1 RAJO SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
718.	CR. MISC./18579/2021 376,511 R.BAIL-1	1 BHOLA @ BHOLA MAHTO vs THE STATE OF BIHAR	MUNNA KUMAR MADAN MOHAN PRASAD	A.G.
719.	CR. MISC./18580/2021 REGULAR BAIL R.BAIL-1	1 GANDHI SAH vs THE STATE OF BIHAR	PRIYANKA SINGH BIBHUTI NARAYAN RAVI KANT KUMAR	A.G.
720.	CR. MISC./18581/2021 30A R.BAIL-1	1 KISHOR KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH KUNWAR AJIT SINGH	A.G.
721.	CR. MISC./18583/2021 376(D) R.BAIL-1	1 MUNNA YADAV @ MUNNA KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
722.	CR. MISC./18584/2021 307,323,337,34,34 R.BAIL-1	1 TIPU CHAUDHARY @ TIPU KUMAR CHAUDHARY vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G.
723.	CR. MISC./18585/2021 8,20(b)(ii)(c),29 R.BAIL-1	1 BABLU MIYAN@BABLU KHAN@BABLU KABADIWALA vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	A.G.
724.	CR. MISC./18586/2021 304(B),201,34 R.BAIL-1	1 RAJNISH KUMAR vs THE STATE OF BIHAR	BARUN KUMAR CHOUHARY SANDEEP JHA	A.G.
725.	CR. MISC./18589/2021 414 R.BAIL-1	1 ROHIT KUMAR @ DHANU vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
726.	CR. MISC./18590/2021 302,201, R.BAIL-1	1 CHOTU KUMAR PATEL vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURENDRA KUMAR MISHRA SUNIL KUMAR SINGH SHASHI KANT	A.G.
727.	CR. MISC./18591/2021 147,148,149,302,3 R.BAIL-1	1 GORAKH TANTI vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	A.G.
728.	CR. MISC./18594/2021 30A R.BAIL-1	1 KANHAIYA SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH NABIN KUMAR	A.G.
729.	CR. MISC./18595/2021 30A R.BAIL-1	1 KANHAIYA SINGH @ KANHAIYA KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH NABIN KUMAR	A.G.
730.	CR. MISC./18597/2021 324,302,201,120(B R.BAIL-1	1 MANTU KUMAR PURI @ MANTU KUMAR GIRI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.

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731.	CR. MISC./18604/2021 399,402 R.BAIL-1	1 RAJA BABU KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
732.	CR. MISC./18605/2021 414, R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
733.	CR. MISC./18607/2021 341,323,307,504,5 R.BAIL-1	1 MANISH KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
734.	CR. MISC./18612/2021 30A R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
735.	CR. MISC./18613/2021 498A,341,323,324, R.BAIL-1	1 FULCHAND MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
736.	CR. MISC./18614/2021 regular bail R.BAIL-1	1 JASO DEVI vs THE STATE OF BIHAR	BIPIN KUMAR RAJKISHOR PRASAD GAURI SHANKAR PRASAD	A.G.
737.	CR. MISC./18615/2021 341,323,324,307,3 R.BAIL-1	1 ARJUN PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
738.	CR. MISC./18623/2021 302,120(B),34 R.BAIL-1	1 VIVEK KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.
739.	CR. MISC./18624/2021 147,148,149,120B, R.BAIL-1	1 NASRULLAH KHAN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. PRAVEEN KUMAR
740.	CR. MISC./18626/2021 414,34 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
741.	CR. MISC./18628/2021 392, R.BAIL-1	1 ARJUN KUMAR @ ARJUN PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
742.	CR. MISC./18630/2021 392 R.BAIL-1	1 CHUNCHUN KUMAR @ MUNCHUN KUMAR vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
743.	CR. MISC./18631/2021 376 R.BAIL-1	1 DHIRENDRA PASWAN @ MOTI PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
744.	CR. MISC./18632/2021 272,273, R.BAIL-1	1 BILTAN KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR	A.G.
745.	CR. MISC./18634/2021 20 R.BAIL-1	1 MD NEZAM @ MD NIZAAM @ MD NIZAM vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
746.	CR. MISC./18635/2021 379, R.BAIL-1	1 RAJA @ RAJA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MUKESH	A.G.
747.	CR. MISC./18636/2021 394 R.BAIL-1	1 ROHIT YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
748.	CR. MISC./18640/2021 323,353,346,367,3 R.BAIL-1	1 KUMOD BHAGAT vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
749.	CR. MISC./18641/2021 379 R.BAIL-1	1 PRADEEP MANDAL AND ANR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN SANTOSH KUMAR	A.G.
750.	CR. MISC./18642/2021 363,366 R.BAIL-1	1 NITISH YADAV @ NITISH KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
751.	CR. MISC./18643/2021 30(a),37(b) R.BAIL-1	1 MANTU MANJHI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 ARUN KUMAR CHAUDHARY	A.G.
752.	CR. MISC./18644/2021 341,307,326,302,1 R.BAIL-1	1 JITENDRA KUMAR @ JITU RAI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
753.	CR. MISC./18645/2021 272,273,414 R.BAIL-1	1 RAM BHAROSH THAKUR @ RAM BHAROSH THAKUR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
754.	CR. MISC./18646/2021 414,34 R.BAIL-1	1 KAMLESH KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
755.	CR. MISC./18647/2021 30(A)(C) R.BAIL-1	1 SHANKAR YADAV vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
756.	CR. MISC./18649/2021 392 R.BAIL-1	1 SANTOSH SAHNI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
757.	CR. MISC./18650/2021 20C,22C R.BAIL-1	1 BABAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH RAJNISH KUMAR ASHOK KUMAR KARNA	A.G.
758.	CR. MISC./18652/2021 25(1-b)a,26 R.BAIL-1	1 TUFANI YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.

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759.	CR. MISC./18655/2021 395,397 R.BAIL-1	1	SHUVAM KUMAR @ SHUVAM KUMAR SAH@ SHUBHAM KUMAR SAH @ SHUBHAM KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
760.	CR. MISC./18656/2021 30A R.BAIL-1	1	NITESH KUMAR vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
761.	CR. MISC./18657/2021 302,201,34 R.BAIL-1	1	SARVAN YADAV @ SHRAVAN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
762.	CR. MISC./18658/2021 272,273 R.BAIL-1	1	SUJEET THAKUR @ SUJIT KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
763.	CR. MISC./18660/2021 272,273 R.BAIL-1	1	SANJEET SAH vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
764.	CR. MISC./18661/2021 363,366A,34 R.BAIL-1	1	MD SHAHBAZ @ SHAHBAZ ALAM vs THE STATE OF BIHAR	BARUN KUMAR CHOUDHARY SANDEEP JHA	A.G.
765.	CR. MISC./18662/2021 341,323,307,325,3 R.BAIL-1	1	CHUN MUN @ MUNNA KUMAR @ CHUN MUN KUMAR vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
766.	CR. MISC./18663/2021 302,201 R.BAIL-1	1	PANKAJ YADAV vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
767.	CR. MISC./18668/2021 272,273,34 R.BAIL-1	1	SHYAM SUNDAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
768.	CR. MISC./18670/2021 307,323,341,342,5 R.BAIL-1	1	VIKASH KUMAR SAHU vs THE STATE OF BIHAR	SANJEEV KUMAR RAJESH SINHA CHANDAN KUMAR SINGH AARSH KUMAR	A.G.
769.	CR. MISC./18674/2021 302,120(B),34 R.BAIL-1	1	DIPAK YADAV @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
770.	CR. MISC./18675/2021 417,420,467,468,4 R.BAIL-1	1	SAJJAD AHMAD vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
771.	CR. MISC./18676/2021 394,302 R.BAIL-1	1	NIZAMUL ANSAI @ TIGER vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
772.	CR. MISC./18677/2021 376 R.BAIL-1	1	KANHAIYA SAHNI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
773.	CR. MISC./18678/2021 364,34 R.BAIL-1	1	DEEPAK KUMAR @ DIPAK MAHTO vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
774.	CR. MISC./18679/2021 414 R.BAIL-1	1	BHIM SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
775.	CR. MISC./18680/2021 302,201,120(B),34 R.BAIL-1	1	MITHUN PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI ROHIT KUMAR	A.G.
776.	CR. MISC./18682/2021 272,273 R.BAIL-1	1	NARESH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
777.	CR. MISC./18683/2021 393 R.BAIL-1	1	MD. ZEESHAN @ ZEESHAN HAIDAR vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.
778.	CR. MISC./18685/2021 414 R.BAIL-1	1	ROHIT KUMAR @ ROHIT SINGH @ ROHIT KUMAR SINGH vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
779.	CR. MISC./18687/2021 25(1-B)A,26,35 R.BAIL-1	1	SUDHIR SAH vs THE STATE OF BIHAR	BISHWESHVAR RAM	A.G.
780.	CR. MISC./18690/2021 392 R.BAIL-1	1	MD. SAHJAD vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G.
781.	CR. MISC./18699/2021 regular bail R.BAIL-1	1	BOWA YADAV @ BOA YADAV vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	A.G. ANANT KUMAR 1
782.	CR. MISC./18700/2021 25(1-b)a,26,35 R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
783.	CR. MISC./18702/2021 420,467,468,471 R.BAIL-1	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.

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784.	CR. MISC./18704/2021 302,34 R.BAIL-1	1 ASHOK YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
785.	CR. MISC./18705/2021 regular bail R.BAIL-1	1 LOV KUSH KUMAR vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA A.G. SHARWAN KUMAR MUNNA KUMAR UPADHYAY	
786.	CR. MISC./18708/2021 366A,34 R.BAIL-1	1 RAJ KUMAR SHARMA @ GOLU KUMAR vs THE STATE OF BIHAR	JYOTSNA RANI MISHRA	A.G.
787.	CR. MISC./18709/2021 394,307 R.BAIL-1	1 AJAY TATWA @ AJAY KUMAR TATWA vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
788.	CR. MISC./18710/2021 302,34 R.BAIL-1	1 SHEO SHANKAR KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
789.	CR. MISC./18712/2021 r.bail R.BAIL-1	1 MURIYA DEVI@GURIYA DEVI@RANJEETADEVI @GUDIYA DEVI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
790.	CR. MISC./18713/2021 399,402,413,414 R.BAIL-1	1 ASHISH RANJAN KUMAR @ ASHISH RANJAN TIWARI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
791.	CR. MISC./18715/2021 395 R.BAIL-1	1 LUKMAN MIYA @ LUKMAN ANSARI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
792.	CR. MISC./18717/2021 147,148,149,341,3 R.BAIL-1	1 MD. GIYASUDDIN @ MD GIYASUDDIN KHAN @ GIYASUDDIN KHAN @ GYASUDDIN KHAN vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SOURAV SUMAN RAVI PRAKASH AALEKH ANAND	A.G.
793.	CR. MISC./18719/2021 341,323,324,307,5 R.BAIL-1	1 ARJUN @ ARJUN KUMAR vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
794.	CR. MISC./20015/2021 394 R.BAIL-1	1 SHAMBHU MEHTA vs THE STATE OF BIHAR	BRIJ MOHAN KUMAR SINGH DR. SANJAY KUMAR SINGH	RAM BILASH ROY RAMAN
795.	CR. MISC./20016/2021 30(a),41 R.BAIL-1	1 PRAKASH KUMAR @ PRAKASH @ TINKU vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	RAJENDRA NATH JHA
796.	CR. MISC./20017/2021 302,201,34 R.BAIL-1	1 SHANKAR YADAV vs THE STATE OF BIHAR	LILAWATI SINGH DURGESH NANDAN MANISHA PRAKASH	BINOD KUMAR
797.	CR. MISC./20021/2021 147,148,149,341,3 R.BAIL-1	1 RAJU YADAV vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
798.	CR. MISC./20024/2021 304-B,201 R.BAIL-1	1 RAMESH SINGH vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
799.	CR. MISC./20025/2021 302,201,120B/34 R.BAIL-1	1 HARI SHANKAR SAH @ HARI SHANKAR PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
800.	CR. MISC./20026/2021 147,148,149,353,3 R.BAIL-1	1 KUNDAN YADAV @ BRAHMDEO YADAV vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	A.G.
801.	CR. MISC./20027/2021 8,15(c),25,29 R.BAIL-1	1 KULDEEP KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	RAM SEVAK CHOUDHARY
802.	CR. MISC./20029/2021 120B,307,34 R.BAIL-1	1 AFZAL vs THE STATE OF BIHAR	HARENDRA PRASAD	SANJAY KUMAR SHARMA
803.	CR. MISC./20030/2021 147,149,341,323,3 R.BAIL-1	1 NANDU MOCHI vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	A.G.
804.	CR. MISC./20032/2021 302,120(B) R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
805.	CR. MISC./20033/2021 384,386,387,504,5 R.BAIL-1	1 UPENDRA PASWAN vs THE STATE OF BIHAR	DURGESH NANDAN MANISHA PRAKASH	AKHILESHWAR DAYAL
806.	CR. MISC./20034/2021 364,34 R.BAIL-1	1 BASANT KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	BRAJENDRA NATH PANDEY
807.	CR. MISC./20035/2021 399,402 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR DIPAK KUMAR, MARIA NAZIR	A.G.



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808.	CR. MISC./20039/2021 457,380 R.BAIL-1	1	RAKESH SAHNI @ RAKESH SAHANI vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
809.	CR. MISC./20040/2021 341,342,323,307,3 R.BAIL-1	1	RAHUL SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	DINESH MAHARAJ	A.G.
810.	CR. MISC./20041/2021 120-B,409,420,467 R.BAIL-1	1	SUNIL KUMAR JAISWAL vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE SUPERINTENDENT OF POLICE, CBI/ACB, PATNA	AKSHANSH ANKIT PRAKASH KUMAR	BIPIN KUMAR SINHA
811.	CR. MISC./20047/2021 30A R.BAIL-1	1	AJEET YADAV vs THE STATE OF BIHAR	SURJ BANSH ROY	ANIL KUMAR SINGH NO. 1
812.	CR. MISC./20048/2021 147,148,149,341,3 R.BAIL-1	1	MATANG @ RAMANUJ YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR ARVIND PRASAD SINGH	A.G. JHARKHANDI UPADHYAY SAKET KUMAR SINGH
813.	CR. MISC./20050/2021 399,402 R.BAIL-1	1	JITENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
814.	CR. MISC./20051/2021 302,201,379,34 R.BAIL-1	1	GOLU KUMAR @ GOLLU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
815.	CR. MISC./20052/2021 30A,36 R.BAIL-1	1	BHOLA RAY @ BHOLA RAI vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA	A.G.
816.	CR. MISC./20053/2021 420,379,467,468,4 R.BAIL-1	1	BRAJESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	UMANATH MISHRA
817.	CR. MISC./20058/2021 341,323,302,354,5 R.BAIL-1	1	JAY RAM MAHTO vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
818.	CR. MISC./20062/2021 30A R.BAIL-1	1	BIKASH KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
819.	CR. MISC./20063/2021 304-B,34 R.BAIL-1	1	MISHRI LAL @ MISHRI RAY vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
820.	CR. MISC./20068/2021 302,34 R.BAIL-1	1	MD. ASHARAF vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
821.	CR. MISC./20069/2021 341,323,324,307,5 R.BAIL-1	1	FAHIM @ JHALLU vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH	DAMODAR PRASAD TIWARY
822.	CR. MISC./20071/2021 3,4 R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.
823.	CR. MISC./20074/2021 379,401,411,413,4 R.BAIL-1	1	MANOJ SONKAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
824.	CR. MISC./20078/2021 341,323,384,504,5 R.BAIL-1	1	SHAMBHU MEHTA vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	ATUL CHANDRA
825.	CR. MISC./20079/2021 Regular bail R.BAIL-1	1	KUNDAN PANDEY vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
826.	CR. MISC./20080/2021 30A R.BAIL-1	1	ARJUN GOND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
827.	CR. MISC./20083/2021 379,411,34, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
828.	CR. MISC./20085/2021 30(a) R.BAIL-1	1	SHAMBHU MANJHI vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	BAL MUKUND PRASAD SINHA
829.	CR. MISC./20086/2021 regular bail R.BAIL-1	1	REETA DEVI vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G.
830.	CR. MISC./20087/2021 147,148,149,323,3 R.BAIL-1	1	CHANDESHWAR YADAV @ CHANDESHWAR PRASAD vs THE STATE OF BIHAR	JITENDRA KUMAR SINGH	ANIL KUMAR SURYAKANT KUMAR
831.	CR. MISC./20090/2021 bail R.BAIL-1	1	RAJAN KUMAR @ MONU KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
832.	CR. MISC./20092/2021 399,402 R.BAIL-1	1	RAJKUMAR RAM @ KABUTRI @ KABUTRI vs THE STATE OF BIHAR	DURGESH NANDAN MANISHA PRAKASH	AJAY KUMAR JHA
833.	CR. MISC./20093/2021 290 R.BAIL-1	1	BABLU KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH PRINCE KHETRI	RAM BILASH ROY RAMAN
834.	CR. MISC./20095/2021 272,273,34 R.BAIL-1	1	RAJEEV KUMAR @ RAJIB KUMAR RAY vs THE STATE OF BIHAR	RANJAN KUMAR	AKBAR ALI

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835.	CR. MISC./20097/2021 30(A) R.BAIL-1	1	ABHIRAKHA DEVI vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
836.	CR. MISC./20099/2021 R.bail R.BAIL-1	1	MOHAN SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
837.	CR. MISC./20100/2021 414,399,402 R.BAIL-1	1	SHAHID AZAM @ SHAHID ALI vs THE STATE OF BIHAR	KUNAL TIWARY GAUHAR ALI ANIKET SINGH	SYED EHTESHAMUDDIN
838.	CR. MISC./20101/2021 regular bail R.BAIL-1	1	VIJAY PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR SUNIL KUMAR SINGH	A.G.
839.	CR. MISC./20103/2021 376 R.BAIL-1	1	NOOR NAVI @ NABI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
840.	CR. MISC./20104/2021 30A R.BAIL-1	1	UPENDRA YADAV vs THE STATE OF BIHAR	LAL BAHADUR SINGH ASHOK KUMAR RAJ KISHOR PRASAD	BAL MUKUND PRASAD SINHA
841.	CR. MISC./20105/2021 R.bail R.BAIL-1	1	MD.SAKIB @SAKIB ALAM vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
842.	CR. MISC./20107/2021 30(A),36,41(I)(2) R.BAIL-1	1	PRAHLAD RAI vs THE STATE OF BIHAR	ABHAY KUMAR	CHANDRA BHUSHAN PRASAD
843.	CR. MISC./20110/2021 392 R.BAIL-1	1	CHANDRBHUSHAN KUMAR @ CHHOTU vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA, SHARAD KUMAR VERMA	A.G.
844.	CR. MISC./20111/2021 147,148,149,341,3 R.BAIL-1	1	JITENDRA MALI @ JITENDRA KUMAR vs THE STATE OF BIHAR	RAMESHWAR SINGH	UPENDRA KUMAR
845.	CR. MISC./20115/2021 414 R.BAIL-1	1	BIKASH KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	CHANDRA BHUSHAN PRASAD
846.	CR. MISC./20116/2021 399,402,414 R.BAIL-1	1	RAJA QURAIISHI vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	RAMCHANDRA SINGH
847.	CR. MISC./20120/2021 272,273 R.BAIL-1	1	SUNIL KUMAR MEHTA vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	ANAND MOHAN PRASAD MEHTA
848.	CR. MISC./20122/2021 364,120-B R.BAIL-1	1	DEVA KUMAR SINGH vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
849.	CR. MISC./20124/2021 regular bail R.BAIL-1	1	SAGIR ANSARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
850.	CR. MISC./20125/2021 363,366A R.BAIL-1	1	ABADUL IMRAN @ IMRAN KHAN vs THE STATE OF BIHAR	VISHWA MOHAN KUMAR SINHA MANISH CHANDRA GANDHI ARUN KUMAR SINGH	AMITESH KUMAR
851.	CR. MISC./20128/2021 394 R.BAIL-1	1	DHARMVEER KUMAR vs THE STATE OF BIHAR	BIBHUTI NARAYAN	A.G.
852.	CR. MISC./20130/2021 30A R.BAIL-1	1	SURESH PRAJAPATI vs THE STATE OF BIHAR	MANISH MOHAN KATERYAR	AJAY KUMAR JHA
853.	CR. MISC./20132/2021 302,201,120B,34 R.BAIL-1	1	PINTU PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	RAJESH KUMAR
854.	CR. MISC./20133/2021 regular bail R.BAIL-1	1	MOHAN RAM @ DEEPAK RAM vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
855.	CR. MISC./20134/2021 304-B,34 R.BAIL-1	1	DINESH PANDIT vs THE STATE OF BIHAR	VIKASH KUMAR JHA ABU NASAR	A.G.
856.	CR. MISC./20136/2021 30A,37B R.BAIL-1	1	VINDHYACHAL YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
857.	CR. MISC./20139/2021 30(A) R.BAIL-1	1	MITHLESH CHAUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
858.	CR. MISC./20141/2021 3 R.BAIL-1	1	GOVIND KUMAR @ NEPALI vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	PARMANAND KUMAR
859.	CR. MISC./20144/2021 Regular bail R.BAIL-1	1	JITENDRA MALLAH @ JITENDARA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
860.	CR. MISC./20147/2021 REGULAR BAIL R.BAIL-1	1	ARVIND RAI vs THE STATE OF BIHAR	SANJAY KUMAR SINHA DEEPAK KUMAR	A.G.
861.	CR. MISC./20149/2021 392 R.BAIL-1	1	MD.MERAJ @ MANNA vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G.
862.	CR. MISC./20151/2021 498(A),304(B),34 R.BAIL-1	1	MANOJ RAM vs THE STATE OF BIHAR	NARENDRA KUMAR TEJ NARAYAN SINGH	SANJAY KUMAR SHARMA
863.	CR. MISC./20152/2021 8(c),20(b)(11)(B) R.BAIL-1	1	PRAMOD SHARMA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	RAJENDRA SINGH

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864.	CR. MISC./20153/2021 341,323,307,302,5 R.BAIL-1	1 BIBI JAITUNISHA vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G.
865.	CR. MISC./20154/2021 304B,34, R.BAIL-1	1 RAMESHWAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	AJAY KUMAR NO. 2
866.	CR. MISC./20158/2021 393,353,307,34 R.BAIL-1	1 NITISH KUMAR @ NITISH YADAV vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G.
867.	CR. MISC./20161/2021 Regular bail R.BAIL-1	1 DURGESH SAO @ DURGESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
868.	CR. MISC./20163/2021 Regular bail R.BAIL-1	1 RAMBABU KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G.
869.	CR. MISC./20165/2021 302,120B,34 R.BAIL-1	1 MOHAN LAL SAH vs THE STATE OF BIHAR	DHRAMVEER	A.G.
870.	CR. MISC./20166/2021 30A R.BAIL-1	1 RAMCHANDRA YADAV @ RAMCHANDAR YADAV @ RAM CHANDER YADAV vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	RAM BILASH ROY RAMAN
871.	CR. MISC./20167/2021 147,148,149,302,3 R.BAIL-1	1 PANKAJ GOPE vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD PINTU KUMAR PATEL	A.G.
872.	CR. MISC./20168/2021 8,21(b),27(A) R.BAIL-1	1 PANKAJ PATEL @ PUNKAJ PATEL vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
873.	CR. MISC./20169/2021 30A R.BAIL-1	1 GANGA SAH @ GANGADHAR SAH @ GANGO SAH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
874.	CR. MISC./20170/2021 302,34 R.BAIL-1	1 ANTOSH YADAV vs THE STATE OF BIHAR	HARENDRA PRASAD	UMANATH MISHRA
875.	CR. MISC./20172/2021 20,22 R.BAIL-1	1 BHOLA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
876.	CR. MISC./20173/2021 399,402, R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	AJIT KUMAR
877.	CR. MISC./20175/2021 30(a) R.BAIL-1	1 SHAKTI KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	AKBAR ALI
878.	CR. MISC./20177/2021 147,148,149,341,3 R.BAIL-1	1 BIJAY DAS vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G.
879.	CR. MISC./20178/2021 302,34 R.BAIL-1	1 ASHUTOSH KUMAR JHA @ ASHUTOSH KR. JHA @ ASHUTOSH KUMAR @ BABU vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
880.	CR. MISC./20179/2021 414 R.BAIL-1	1 ASHOK RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
881.	CR. MISC./20180/2021 392 R.BAIL-1	1 BIKASH YADAV vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	BRAJENDRA NATH PANDEY
882.	CR. MISC./20181/2021 272,273,34 R.BAIL-1	1 AASHISH KUMAR JHA @ BAMBAM JHA vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	A.G.
883.	CR. MISC./20183/2021 354B,506, R.BAIL-1	1 NAIDU @ AMIT KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. DHANANJAY KUMAR TIWARY AMIT KUMAR SINGH	MD. ASLAM ANSARI
884.	CR. MISC./20187/2021 147,341,448,323,3 R.BAIL-1	1 VISHAL SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
885.	CR. MISC./20189/2021 363,366(A) R.BAIL-1	1 SHIVNATH SAHNI vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
886.	CR. MISC./20192/2021 120B, R.BAIL-1	1 SHANKAR RAI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	AKBAR ALI
887.	CR. MISC./20193/2021 30-A,41-1 R.BAIL-1	1 RINKESH SHARMA @ RINKESH SINGH vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA SANTOSH KUMAR	A.G.
888.	CR. MISC./20194/2021 304(B),201,34 R.BAIL-1	1 SANJIT KUMAR vs THE STATE OF BIHAR	ASHA KUMARI SUNIL PRASAD	A.G.
889.	CR. MISC./20196/2021 20,22,23,24 R.BAIL-1	1 GAUTAM KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
890.	CR. MISC./20197/2021 414,34, R.BAIL-1	1 CHHOTU KUMAR @ CHHOTE LAL SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR	AKBAR ALI

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891.	CR. MISC./20199/2021 47,30A,41-2-1 R.BAIL-1	1	MUKESH MAHTO @ MUKESH KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
892.	CR. MISC./20202/2021 307,498A,323,326 R.BAIL-1	1	NAWAL KISHORE MISHRA @ NAWAL MISHRA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
893.	CR. MISC./20203/2021 302,120-B,,34 R.BAIL-1	1	NITESH SINGH @ RITESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VERMA ANIMESH	A.G.
894.	CR. MISC./21615/2021 420,406,379,467,4 R.BAIL-1	1	BIGAN KUMAR @ OMKAR KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
895.	CR. MISC./21616/2021 272,273,120(B),34 R.BAIL-1	1	DILIP SINGH @ DILIP KUMAR SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
896.	CR. MISC./21617/2021 302,34,304-B, R.BAIL-1	1	KUMOD THAKUR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
897.	CR. MISC./21618/2021 448,341,323,324,3 R.BAIL-1	1	AJAY KUMAR @ AJAY PRASAD vs THE STATE OF BIHAR	PRAVIN KUMAR NILESH KUMAR	A.G.
898.	CR. MISC./21619/2021 30(a) R.BAIL-1	1	KAPAL RAI vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DR. ARUNLATA SHARMA ARYA ACHINT DHANESHWAR VASHIST	A.G.
899.	CR. MISC./21620/2021 376 R.BAIL-1	1	MOTI PATEL vs THE STATE OF BIHAR	KALI PRASANNA DUBEY SUNIL KUMAR SINHA	A.G.
900.	CR. MISC./21622/2021 272,273,188 R.BAIL-1	1	RAJEEV KUMAR @ RAJEEV SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
901.	CR. MISC./21627/2021 30(a) R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
902.	CR. MISC./21631/2021 302,120(B),34 R.BAIL-1	1	PARWATI DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
903.	CR. MISC./21632/2021 420,406,379,120(B) R.BAIL-1	1	RAJESH KUMAR @ PINTU vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G.
904.	CR. MISC./21633/2021 30-A R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR RAM PRAKASH KUMAR PRAVEEN RANJAN	A.G.
905.	CR. MISC./21636/2021 341,323,326,307,3 R.BAIL-1	1	GAURI SHANKAR SINGH vs THE STATE OF BIHAR	BHAGYA NARAYAN JHA DURGA NAND JHA SUMAN KUMARI SINGH	UMA SHANKAR PRASAD SINGH
906.	CR. MISC./21639/2021 399,400,401,402,4 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
907.	CR. MISC./21641/2021 147,148,149,341,3 R.BAIL-1	1	NAULESH GOPE @ SADHU GOPE vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
908.	CR. MISC./21642/2021 272,273 R.BAIL-1	1	MITHILESH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
909.	CR. MISC./21646/2021 393 R.BAIL-1	1	ANKIT KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
910.	CR. MISC./21648/2021 386,387,379 R.BAIL-1	1	RAMDAYAL @ RAMDAYAL YADAV @ RADEYAL YADAV vs THE STATE OF BIHAR	PRASHANT KUMAR ANIMESH KUMAR	A.G.
911.	CR. MISC./21651/2021 467,468,471,420,3 R.BAIL-1	1	GAJENDRA RAI @ CHUNNU RAI vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
912.	CR. MISC./21652/2021 399,402,414, R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
913.	CR. MISC./21653/2021 30A R.BAIL-1	1	SANTU RAJBANSHI vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
914.	CR. MISC./21656/2021 147,148,149,341,3 R.BAIL-1	1	SHASHANK SHEKHAR @ SHASHANK SINGH @ MANNU SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
915.	CR. MISC./21658/2021 366-A,34 R.BAIL-1	1	BIJAY SHARMA vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G.
916.	CR. MISC./21659/2021 354(B),34 R.BAIL-1	1	RAVI KUMAR @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
917.	CR. MISC./21660/2021 379,414, R.BAIL-1	1	ADITYA KUMAR @ PREM vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.

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918.	CR. MISC./21662/2021 336,365,372,373,3 R.BAIL-1	1 MD. YUNUS vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
919.	CR. MISC./21663/2021 420,120-B R.BAIL-1	1 RANVIR KUMAR @ RANAVIR SINGH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
920.	CR. MISC./21664/2021 341,342,323,376D, R.BAIL-1	1 KAUSHAL KUMAR SINGH @ KAUSHAL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RIZWANUL JAMA KHAN PRIYANKA SINGH	A.G.
921.	CR. MISC./21667/2021 379 R.BAIL-1	1 ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
922.	CR. MISC./21668/2021 414,34 R.BAIL-1	1 MUKESH KUMAR DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
923.	CR. MISC./21673/2021 341,323,306,506,3 R.BAIL-1	1 CHHATRADHARI YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
924.	CR. MISC./21674/2021 147,148,323,307,3 R.BAIL-1	1 KALKATAR MUSAHAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
925.	CR. MISC./21675/2021 399,402, R.BAIL-1	1 BRAJESH PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
926.	CR. MISC./21676/2021 394,302 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G.
927.	CR. MISC./21677/2021 272,273 R.BAIL-1	1 RAM AUTAR MUKHIYA vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
928.	CR. MISC./21678/2021 22(C),27(A) R.BAIL-1	1 RAJU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
929.	CR. MISC./21679/2021 413,414,419,420,4 R.BAIL-1	1 RAJESH KUMAR @ BANTHA vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
930.	CR. MISC./21681/2021 306,120(B),354(C) R.BAIL-1	1 RANVIR KUMAR @ RANVEER KUMAR @ RANBIR KUMAR vs THE STATE OF BIHAR	RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH	A.G.
931.	CR. MISC./21683/2021 341,343,325,354,4 R.BAIL-1	1 MITHILESH RAI @ MITHILESH KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G.
932.	CR. MISC./21685/2021 376DA,341,323,506 R.BAIL- 1	1 ANIKET KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
933.	CR. MISC./21689/2021 Bail R.BAIL-1	1 HAKM CHOUHAN vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G.
934.	CR. MISC./21691/2021 30A R.BAIL-1	1 SUBASH CHANDRA MAURYA @ SUBHASH CHANDRA MAURYA @ SUBHASH CHAND vs THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR	A.G.
935.	CR. MISC./21697/2021 30-A R.BAIL-1	1 MELASH SHARMA vs THE STATE OF BIHAR	DURGESH KUMAR	RAM SUMIRAN RAI
936.	CR. MISC./21698/2021 414,420,467,468,4 R.BAIL-1	1 AJAY KAHAR vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	UMA SHANKAR PRASAD SINGH
937.	CR. MISC./21702/2021 25(1-b)a,26,35 R.BAIL-1	1 HRITIK KUMAR vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR KRISHNA PRASAD SANJAY KUMAR	DINESH SINGH
938.	CR. MISC./21708/2021 30A R.BAIL-1	1 RAMPRAVESH YADAV vs THE STATE OF BIHAR	UPENDRA YADAV	A.G.
939.	CR. MISC./21709/2021 387,447,307,509 R.BAIL-1	1 ROHIT @ LOLO PASWAN @ SUNNY @ LOLO PASWAN @ ROHIT PASWAN @ ROHIT KUMAR LOLO vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	SHYAMESHWAR DAYAL
940.	CR. MISC./21710/2021 302,120B,307,34, R.BAIL-1	1 SOHAN KUMAR PATEL vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
941.	CR. MISC./21715/2021 399,402,353,414,3 R.BAIL-1	1 BALMIKI KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	A.G.
942.	CR. MISC./21718/2021 364A,302, R.BAIL-1	1 VIKKY PASWAN @ VIKKI KUMAR PASWAN vs THE STATE OF BIHAR	AJOY KUMAR CHAKRABORTY KARISHMA SINHA PRAMOD KUMAR PRANAV MD. MOKHTAR ANSARI	ARUN KUMAR PANDEY NILESH KUMAR PRAVIN KUMAR MALAY KUMAR CHOUDHARY
943.	CR. MISC./21719/2021 304B,34, R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	N. A. SHAMSI	BISHWESHWAR RAM

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944.	CR. MISC./21724/2021 30(a) R.BAIL-1	1	GANGA SAH @ GANGADHAR SAH @ GANGO SAH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
945.	CR. MISC./21726/2021 30(a) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	ANIL KUMAR
946.	CR. MISC./21729/2021 394 R.BAIL-1	1	AMBIKA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	GAURI SHANKAR GUPTA
947.	CR. MISC./21732/2021 364,34, R.BAIL-1	1	RANJIT RAI @ KANHAI RAI vs THE STATE OF BIHAR	RAKESH KUMAR SONI	ANIL KUMAR
948.	CR. MISC./21736/2021 376,34 R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR VASUNDHARA KUMARI	RAM SUMIRAN RAI
949.	CR. MISC./21737/2021 272,273 R.BAIL-1	1	RAJU PANDEY vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI AKHILESH KUMAR PANDEY	BISHWESHWAR RAM
950.	CR. MISC./21739/2021 419,420,467,468,4 R.BAIL-1	1	LAL BACHAN MAHTO vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SAH	SHAILENDRA KUMAR
951.	CR. MISC./21746/2021 392 R.BAIL-1	1	MANISH PANDEY @ NAGA PANDEY vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA	NARENDRA KUMAR SINGH
952.	CR. MISC./21747/2021 364(A),34 R.BAIL-1	1	MD. CHHOTU vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
953.	CR. MISC./21752/2021 30(A),36 R.BAIL-1	1	GITA DEVI vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD SANTOSH KUMAR	ANITA KUMARI
954.	CR. MISC./21753/2021 25(1-B)A,25,35 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR SINHA	UMA SHANKAR PRASAD SINGH
955.	CR. MISC./21754/2021 120(B),302,34 R.BAIL-1	1	BAMBAM CHAUDHARI @ BAMBAM CHOUDHARY @ BAMBAM CHOUDHRY vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	BISHWESHWAR RAM
956.	CR. MISC./21757/2021 302,34 R.BAIL-1	1	MD. AKLAKH @ AEKLA KH vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	NITYA NAND TIWARY
957.	CR. MISC./21760/2021 147,148,149,341,3 R.BAIL-1	1	PANKAJ RAM vs THE STATE OF BIHAR	NARENDRA KUMAR	AJAY KUMAR JHA
958.	CR. MISC./21765/2021 341,323,324,307,3 R.BAIL-1	1	RAVINDRA PRASAD vs THE STATE OF BIHAR	PRAVEEN PRAKASH	MD. ASLAM ANSARI
959.	CR. MISC./21768/2021 regular bail R.BAIL-1	1	KARAN DHANGAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
960.	CR. MISC./21771/2021 30(a),41,47 R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN VIJAY KUMAR CHOUDHARY SHUBHAM BAJAJ	KALYAN SHANKAR
961.	CR. MISC./21773/2021 414 R.BAIL-1	1	PRAVIN KUMAR @ HERO vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
962.	CR. MISC./21779/2021 392 R.BAIL-1	1	RAJNISH KUMAR vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
963.	CR. MISC./21782/2021 25(1-b)a,26,35 R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
964.	CR. MISC./21783/2021 147,149,395,326A, R.BAIL-1	1	ANIL SAHNI vs THE STATE OF BIHAR	KRISHNA KANT SINGH BINAY KUMAR	A.G.
965.	CR. MISC./21786/2021 326,307,34 R.BAIL-1	1	DABLOO SINGH vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
966.	CR. MISC./21787/2021 30(a) R.BAIL-1	1	PAPPU SINGH @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
967.	CR. MISC./21792/2021 25(1-b)a,26 R.BAIL-1	1	MITHLESH JHA vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
968.	CR. MISC./21793/2021 392 R.BAIL-1	1	ANAND RAM vs THE STATE OF BIHAR	AJIT KUMAR SINGH ABHISHEK KUMAR	A.G.
969.	CR. MISC./21795/2021 8,20(b)(ii)(c) R.BAIL-1	1	RAMESH MANDAL vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
970.	CR. MISC./21802/2021 147,148,149,302 R.BAIL-1	1	EHTESHAB ALAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G.

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971.	CR. MISC./21803/2021 366A,376, R.BAIL-1	1	BIRENDRA KUMAR @ BIRENDRA MUKHIYA @ BHUTELI MUKHIYA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G
972.	CR. MISC./21805/2021 307,34 R.BAIL-1	1	CHANCHAL MISHRA vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
973.	CR. MISC./21808/2021 366(A) R.BAIL-1	1	VISHAL MISHRA @ VISHAL KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
974.	CR. MISC./21809/2021 364,302,201,34 R.BAIL-1	1	BIHARI SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G
975.	CR. MISC./21811/2021 30A,37C R.BAIL-1	1	VINOD KUMAR @ VINOD RAY vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G
976.	CR. MISC./21813/2021 353,307,333,33 R.BAIL-1	1	LAKSHMAN SAHANI vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G
977.	CR. MISC./21814/2021 304B,201,34, R.BAIL-1	1	DHRUPAD MAHTO @ DHURPAD MAHTO @ RAMANAND PRASAD vs THE STATE OF BIHAR	PARAS NATH	A.G
978.	CR. MISC./21815/2021 341,323,307,504,5 R.BAIL-1	1	JUGO MANDAL @ JUGESH MANDAL @ JUGES MANDAL vs THE STATE OF BIHAR	DR. MANOJ KUMAR	RAJENDRA SINGH
979.	CR. MISC./21817/2021 30A R.BAIL-1	1	KAMESHWAR PASWAN vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G
980.	CR. MISC./21818/2021 30(a) R.BAIL-1	1	RAM NARAYAN GUPTA vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV	RAJESH KUMAR
981.	CR. MISC./21821/2021 302,120B,34, R.BAIL-1	1	DABLU SINGH @ BABLU SINGH vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR	A.G
982.	CR. MISC./21823/2021 420,414,120(B) R.BAIL-1	1	AKASH PASWAN vs THE STATE OF BIHAR	PREM RANJAN KUMAR BRAJ BHUSHAN MISHRA	DR. AJEET KUMAR
983.	CR. MISC./21824/2021 30(a) R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
984.	CR. MISC./21825/2021 414,34, R.BAIL-1	1	PAWAN KUMAR THAKUR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G
985.	CR. MISC./21826/2021 302,34 R.BAIL-1	1	MAGANIA KUMAR @ SANTOSH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G
986.	CR. MISC./21831/2021 341,323,307,498(A R.BAIL-1	1	ABBAL RAM vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
987.	CR. MISC./21833/2021 25(1-b)a,26,35 R.BAIL-1	1	MOHIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR TIWARI SHAMBHU SHARAN SINGH	AJAY KUMAR JHA
988.	CR. MISC./21839/2021 392 R.BAIL-1	1	PANKAJ KUMAR @ LABH KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY	A.G.
989.	CR. MISC./21840/2021 307,302 R.BAIL-1	1	YOGENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G
990.	CR. MISC./21842/2021 272,273,34 R.BAIL-1	1	SUKRIT BHAGAT vs THE STATE OF BIHAR	UDBHAV BABITA KUMARI VAISHNAVI SINGH SHASHANK SHEKHAR	A.G
991.	CR. MISC./21844/2021 323,504,376 R.BAIL-1	1	NARAYAN PANDIT @ DEONARAYAN PANDIT vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G.
992.	CR. MISC./21847/2021 396, R.BAIL-1	1	VISHAL KUMAR YADAV @ VISHAL YADAV vs THE STATE OF BIHAR	ANIL CHANDRA	A.G
993.	CR. MISC./21850/2021 302,201,34 R.BAIL-1	1	ARVIND RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	LAKSHMI KANT SHARMA
994.	CR. MISC./23245/2021 30A R.BAIL-1	1	AKHILESH RAI vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
995.	CR. MISC./23254/2021 363,366(A),34 R.BAIL-1	1	MD. SALAM MANSURI vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
996.	CR. MISC./23255/2021 302,34 R.BAIL-1	1	BIHARI JI @ BIHARI RAWANI @ SHYAM BIHARI @ SHYAM BIHARI CHANDRAVANSHI vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
997.	CR. MISC./23258/2021 r.bail R.BAIL-1	1	MD.BASIR @ MD. WASIR vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	A.G

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998.	CR. MISC./23259/2021 420,467,468,272,2 R.BAIL-1	1 ANIL RAI vs THE STATE OF BIHAR	HARI KISHORE THAKUR A.G.
999.	CR. MISC./23262/2021 394 R.BAIL-1	1 BOJHA vs THE STATE OF BIHAR	ABHISHEK KUMAR A.G. RASHMI JHA SHARAD KUMAR VERMA
1000.	CR. MISC./23264/2021 395,397 R.BAIL-1	1 MD. RAJJAK @ DOKWA vs THE STATE OF BIHAR	RAJ KUMAR A.G. RAJNISH KUMAR
1001.	CR. MISC./23266/2021 302,34, R.BAIL-1	1 ANIL SAH vs THE STATE OF BIHAR	KUMARI ANUPAM A.G.
1002.	CR. MISC./23267/2021 304-B,34 R.BAIL-1	1 SONU KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR A.G. RASHMI JHA, SHARAD KUMAR VERMA
1003.	CR. MISC./23269/2021 365,376 R.BAIL-1	1 MUNNA PASWAN vs THE STATE OF BIHAR	AJIT KUMAR SINGH A.G.
1004.	CR. MISC./23281/2021 272,273 R.BAIL-1	1 KRISHNA KUMAR MANDAL vs THE STATE OF BIHAR	APRAJITA A.G.
1005.	CR. MISC./23284/2021 341,366,370,376 R.BAIL-1	1 BHOLU @ SHABUDDIN @ MD SHABUDDIN ANSARI vs THE STATE OF BIHAR	RADHA MOHAN SINGH A.G.
1006.	CR. MISC./23285/2021 Regular bail R.BAIL-1	1 RAJ KUMAR SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR A.G.
1007.	CR. MISC./23287/2021 411, R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SINGH A.G. RAJEEV NAYAN
1008.	CR. MISC./23288/2021 272,273, R.BAIL-1	1 SUNIL CHAUDHARY vs THE STATE OF BIHAR	RAVINDRA KUMAR A.G. SINHA
1009.	CR. MISC./23290/2021 REGULAR BAIL R.BAIL-1	1 MD. SONU ALAM vs THE STATE OF BIHAR	PARAS NATH A.G.
1010.	CR. MISC./23297/2021 30A,41 R.BAIL-1	1 RAMLAL @GAURAV KUMAR @ GAURAV vs THE STATE OF BIHAR	MURARI NARAIN A.G. CHAUDHARY VIJAY KUMAR ANIKET KUMAR
1011.	CR. MISC./23301/2021 272,273,34 R.BAIL-1	1 SUSHIL JHA vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH RAJIV KUMAR
1012.	CR. MISC./23304/2021 147,149,341,323,3 R.BAIL-1	1 RAJO RAI @ RAJO RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP A.G. RAJA RAM MISHRA
1013.	CR. MISC./23311/2021 447,342,323,307,3 R.BAIL-1	1 RAVISH KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR A.G.
1014.	CR. MISC./23312/2021 30A R.BAIL-1	1 UPENDRA CHOUDHARY vs THE STATE OF BIHAR	SUBESH SHARMA MD. ASLAM ANSARI
1015.	CR. MISC./23314/2021 420,353,272,273,2 R.BAIL-1	1 BALRAJ @ KALLU vs THE STATE OF BIHAR	BHAVESH KUMAR A.G.
1016.	CR. MISC./23315/2021 7,12 R.BAIL-1	1 JITENDRA PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR A.G. PANDEY SUSHEN KUMAR KESHRI
1017.	CR. MISC./23317/2021 30A R.BAIL-1	1 RAJU RANJAN KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR MD. ASLAM ANSARI
1018.	CR. MISC./23319/2021 147,148,149,341,3 R.BAIL-1	1 RAMBABU PAL vs THE STATE OF BIHAR	BIMLESH KUMAR A.G. PANDEY
1019.	CR. MISC./23322/2021 25(1-b)a,26,35 R.BAIL-1	1 AMIT NAYAK vs THE STATE OF BIHAR	SANJAY KUMAR JHA A.G. ANANT KUMAR BHASKAR
1020.	CR. MISC./23324/2021 376,511 R.BAIL-1	1 BIMAL RAM @ VIMAL RAM vs THE STATE OF BIHAR	SHANKAR KUMAR A.G. SADA NAND ROY
1021.	CR. MISC./23326/2021 20(b)(ii)(c),22,2 R.BAIL-1	1 REETESH KUMAR vs THE STATE OF BIHAR	RAMESH KUMAR SINGH A.G. MUKESH KUMAR
1022.	CR. MISC./23335/2021 341,323,324,307,5 R.BAIL-1	1 RANJEET KUMAR CHAUDHARY @ RANJEET CHAUDHARY vs THE STATE OF BIHAR	RAMESH KUMAR MD. MATLOOB RAB CHOUHARY
1023.	CR. MISC./23337/2021 376(D) R.BAIL-1	1 BABLU KUMAR @ BALLU KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR NITYA NAND TIWARY GAJENDRA KUMAR SINGH
1024.	CR. MISC./23339/2021 341,323,307,504,5 R.BAIL-1	1 MANNI @ MAMUL vs THE STATE OF BIHAR	RATNAKAR AMBASTHA RAM PRIYA SHARAN RAJENDRA PRASAD SINGH SAH
1025.	CR. MISC./23340/2021 341,323,307,504,5 R.BAIL-1	1 KANHAIYA MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH NITYA NAND TIWARY



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1026. CR. MISC./23344/2021 420,467,468,471,3 R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANJAY MANDAL	MD. MATLOOB RAB
1027. CR. MISC./23346/2021 30(a) R.BAIL-1	1 SANJEET SAHNI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH	PARMANAND KUMAR
1028. CR. MISC./23350/2021 304(B),34 R.BAIL-1	1 RAJAN SINGH vs THE STATE OF BIHAR	DHRAMVEER	RAM SUMIRAN RAI
1029. CR. MISC./23352/2021 304(B),506 R.BAIL-1	1 SHOEB KAUSAR @ SUVEV KAUSAR vs THE STATE OF BIHAR	SIDDHARTH HARSH	VEENA RANI PRASAD
1030. CR. MISC./23358/2021 307,34 R.BAIL-1	1 BIGU PURVE @ MAHESH PURVE vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
1031. CR. MISC./23361/2021 25(1-B)a,26 R.BAIL-1	1 MANISH TIWARI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
1032. CR. MISC./23362/2021 392, R.BAIL-1	1 DAMODAR RAI vs THE STATE OF BIHAR	SAURABH BISHWAMBHAR	A.G.
1033. CR. MISC./23363/2021 30(a) R.BAIL-1	1 TUN TUN BHAGAT @ DILIP KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
1034. CR. MISC./23364/2021 Regular Bail R.BAIL-1	1 KOKIL SAH vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
1035. CR. MISC./23365/2021 401,414, R.BAIL-1	1 MD SAMIM @ BETIYA @ MD SHAMIM vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G.
1036. CR. MISC./23366/2021 392,34 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
1037. CR. MISC./23367/2021 302,201,34 R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA MISS SUPRIYA RANI RAM KRISHNA PRASAD YADAV	A.G.
1038. CR. MISC./23370/2021 307,341,384,504,5 R.BAIL-1	1 SADHU SHARMA @ PRAMOD SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
1039. CR. MISC./23372/2021 394 R.BAIL-1	1 SATISH KUMAR SINGH vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
1040. CR. MISC./23375/2021 30A R.BAIL-1	1 SANGITA DEVI vs THE STATE OF BIHAR	BINOD KUMAR CHHOTE LAL MISHRA	A.G.
1041. CR. MISC./23376/2021 392 R.BAIL-1	1 SANTOSH KUMAR @ MAMU vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
1042. CR. MISC./23379/2021 34,392 R.BAIL-1	1 CHANDAN KUMAR @ BIBEK KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
1043. CR. MISC./23384/2021 395,397,412 R.BAIL-1	1 RANJAN KUMAR @ RAJAN KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
1044. CR. MISC./23385/2021 20(b)(ii)(c),22,2 R.BAIL-1	1 SEEMA DEVI vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
1045. CR. MISC./23388/2021 25(1-B)a,26,35 R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
1046. CR. MISC./23389/2021 372,373,344,345,3 R.BAIL-1	1 MD NASIRUDDIN @ MD NASRUDIN @ KAPATU @ KAPTU vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
1047. CR. MISC./23390/2021 302,34 R.BAIL-1	1 BECHAN RISHIDEO @ BECHAN RISIDEO vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
1048. CR. MISC./23391/2021 364,120B,302 R.BAIL-1	1 NEERAJ PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
1049. CR. MISC./23392/2021 302,120-B R.BAIL-1	1 RABEN YADAV @ RABEAN YADAV vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
1050. CR. MISC./23396/2021 20-B-II-C,29,8-C R.BAIL-1	1 SHANTURAM BISWAS vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
1051. CR. MISC./23401/2021 328,392 R.BAIL-1	1 VISHAL KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA SHRUTI SINHA	AJAY KUMAR JHA
1052. CR. MISC./23405/2021 392 R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.

1053. CR. MISC./23408/2021 414,420,467,468,4 R.BAIL-1	1 CHANDAN KUMAR SAH vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	PRNOTI SINGH
1054. CR. MISC./23409/2021 302,34 R.BAIL-1	1 JYOTISH KUMAR @ KUKU vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G
1055. CR. MISC./23412/2021 143,341,323,448,5 R.BAIL-1	1 NARESH YADAV vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	NAND KISHORE PRASAD
1056. CR. MISC./23413/2021 379,34 R.BAIL-1	1 TINKU SINGH vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	A.G
1057. CR. MISC./23415/2021 regular bail R.BAIL-1	1 AKASH KUMAR @ AKASH @ TOMAITO vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G
1058. CR. MISC./23417/2021 302,201,34 R.BAIL-1	1 LUV KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G.
1059. CR. MISC./23419/2021 regular bail R.BAIL-1	1 DUKHI SAHANI @ DUKHIT SAHANI vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHWANI KUMAR TIWARY	A.G.
1060. CR. MISC./23420/2021 120-B,364,365 R.BAIL-1	1 MINTU YADAV @ ABHISHEK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR YOGESH KUMAR	A.G
1061. CR. MISC./23423/2021 457,380,,411 R.BAIL-1	1 MD. ASHIF vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G
1062. CR. MISC./23425/2021 25(1-B)A,26,35 R.BAIL-1	1 ROCKY PANDEY vs THE STATE OF BIHAR	MUKESH KUMAR VIPIN KUMAR	A.G.
1063. CR. MISC./23428/2021 30A R.BAIL-1	1 RAJESH RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	ATUL CHANDRA
1064. CR. MISC./23435/2021 30(a) R.BAIL-1	1 CHANDAN BHAGAT vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
1065. CR. MISC./23440/2021 30A,38-I,41-I R.BAIL-1	1 BINOD RAI @ BANTHA RAI vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
1066. CR. MISC./23441/2021 147,148,149,121(A R.BAIL-1	1 ARVIND SAW vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
1067. CR. MISC./23445/2021 376,376,A,B, R.BAIL-1	1 LALLUYA @ SANJAY KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	A.G
1068. CR. MISC./23447/2021 147,148,149,448,3 R.BAIL-1	1 HIRALAL PASWAN vs THE STATE OF BIHAR	ASHUTOSH SINGH	A.G.
<b>FOR ORDERS - TIED UP</b>			
1069. CR. MISC./10673/2021 366A R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
1070. CR. MISC./22932/2021 392,395, R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH	A.G

PATNA HIGH COURT	875	Tuesday 06th April 2021 Hon'ble Mr. Justice Prabhat Kumar Singh
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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Prabhat Kumar Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. REV./705/2019 juvenile justice CR. REV.	4 SACHIN KUMAR RAI @ SACHIN RAI@SACHIN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	ANIL KUMAR
2.	CR. APP (SJ)/5513/2019 AGAINST CONVICTIO CR. APP(SJ)	4 NARESH RAI vs THE STATE OF BIHAR	RUDAL PRASAD	BIPIN KUMAR JAINENDRA KUMAR PUSHKAR KALI PRASANNA DUBEY
3.	CWJC/8927/2020 REM/DIS/TER, SCHOO	2 SAJEED HUSSAIN @ SAJID HUSSAIN vs THE STATE OF BIHAR	RAM BINOD SINGH	LALIT KISHORE (AG) J.K.ROY 1(SC13)
4.	CWJC/8932/2020 SELECTION , UNIV.	2 DR. AMOD PRABODHI vs THE STATE OF BIHAR	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16) RITESH KUMAR MD. NADIM SERAJ AWADHESH PRASAD SINHA NAGENDRA KUMAR SINGH VIKAS RATAN BHARTI PRABHAT KUMAR VERMA NIVEDITA NIRVIKAR ASHHAR MUSTAFA PAWAN KUMAR CHOUDHARY
5.	CWJC/8949/2020 CUSTOM (EXCLUDING	2 MARUTI TRADERS vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH (ASG) ANSHUMAN SINGH
6.	CWJC/8953/2020 ESTB. RECO.OF EDUC	2 MANISH YADAV vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV VIPIN KUMAR SINGH SMRITI SINGH	LALIT KISHORE (AG) BINITA SINGH (SC28) RITESH KUMAR SUNIL KUMAR SINGH
7.	CR. MISC./30012/2020 457,380 R.BAIL-1	5 NITISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
8.	CR. MISC./40490/2020 379,420, R.BAIL-1	3 RAKESH KUMAR SRIVASTAVA vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G. SANJAY KUMAR SINGH AMIT KUMAR JHA
9.	CR. MISC./40598/2020 394,302, R.BAIL-1	2 VIKASH KUMAR @ BITTU vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. RABINDRA KUMAR
10.	CR. MISC./40602/2020 302,120B,34 R.BAIL-1	2 SUMIT KUMAR @ SHIVAM KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. RABINDRA KUMAR
11.	CR. MISC./2848/2021 302,34 R.BAIL-1	4 RAMBILASH CHAUDHARY vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
12.	CR. MISC./4393/2021 302,34 R.BAIL-1	2 SHOBHA KANT PANDIT vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
13.	CR. MISC./4429/2021 392 R.BAIL-1	2 ALOK KUMAR vs THE STATE OF BIHAR	SUDHA CHANDRA PRIYADARSHINI SINHA SURENDRA KUMAR SINGH	A.G.
14.	CR. MISC./4439/2021 30A R.BAIL-1	2 SUNIL SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
15.	CR. MISC./4872/2021 414,34 R.BAIL-1	2 RAUSHAN KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR GANESH SHARMA	A.G.
16.	CR. MISC./4879/2021 Petitioner and an R.BAIL-1	2 HEMAN RAWAT vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
17.	CR. MISC./4948/2021 384,386,387 R.BAIL-1	2 CHANDAN KUMAR @ BHOLI KUMAR @ BHOLA KUMAR vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.

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18.	CR. MISC./4954/2021 147,148,149,323,3 R.BAIL-1	2 ARUN YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
19.	CR. MISC./4960/2021 399,402 R.BAIL-1	2 PAPPU KUMAR @ PAPPU @ PAPPU SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA	A.G.
20.	CR. MISC./4969/2021 411,412,414,420,4 R.BAIL-1	2 RAM KRISHNA GOSWAMI @ RAMKRISHAN GOSAMI vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
21.	CR. MISC./4970/2021 386,387 R.BAIL-1	2 SAROJ RAI vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR	A.G.
22.	CR. MISC./4976/2021 20,23,25,29 R.BAIL-1	1 SATYAPAL SINGH vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
23.	CR. MISC./4990/2021 147,148,149,120B, R.BAIL-1	2 KAMAL DEO SINGH BHOKTA @ KAMLU BHOKTA @ BABA vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
24.	CR. MISC./5006/2021 302,34 R.BAIL-1	2 TEHLU SAH @ TALU SAH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
25.	CR. MISC./5012/2021 147,148,149,341,3 R.BAIL-1	2 MD SHARIF vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G. MANOJ KUMAR JHA
26.	CR. MISC./11001/2021 498(A) P OTHER UNCATEGORI	3 MANTRESHWAR @ MANTESHWAR vs THE STATE OF BIHAR	SANJEET KUMAR PREETY KUNWAR	A.G. MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR
27.	CR. MISC./20349/2021 MOD (S.J) MOD (SJ)	2 SRI LAXMAN SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G.
<b>MATTER -1</b>				
28.	CR. MISC./5061/2021 395 R.BAIL-1	1 SATENDRA YADAV @ SATENDRA KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
29.	CR. MISC./5067/2021 304,34 R.BAIL-1	1 DR. R. K .YADAV @ RANBEER KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
30.	CR. MISC./5069/2021 392 R.BAIL-1	1 SATYAM CHAUDHARY @ SERJAN vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
31.	CR. MISC./5070/2021 307,34 R.BAIL-1	1 JIWAN KUMAR YADAV @ JIWAN KUMAR @ JEEVAN KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G.
32.	CR. MISC./5073/2021 365,364,302,201,1 R.BAIL-1	1 ANIL TUDDU vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. SATYA PRAKASH PARASAR
33.	CR. MISC./5077/2021 302,120B,34, R.BAIL-1	1 KHALIULLAH @ KHALIULLAH ANSARI @ GUDDU ANSARI vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
34.	CR. MISC./5079/2021 20,22 R.BAIL-1	1 LAV KUSH KUMAR vs THE UNION OF INDIA	AJAY KUMAR SINHA	A.G.
35.	CR. MISC./5081/2021 304(B),120(B),34 R.BAIL-1	1 SUKUL YADAV vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
36.	CR. MISC./5082/2021 399,400,402 R.BAIL-1	1 ASHUTOSH KUMAR JHA @ BABU vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
37.	CR. MISC./5083/2021 30(a) R.BAIL-1	1 ABHISEK YADAV @ ABHISHEK YADAV vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
38.	CR. MISC./5084/2021 341,323,324,325,3 R.BAIL-1	1 DINESH RAM vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
39.	CR. MISC./5089/2021 406,420 R.BAIL-1	1 RAGHVENDRA PRASAD vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH
40.	CR. MISC./5091/2021 457,380 R.BAIL-1	1 RISHI KAPOOR @ RISHI KUMAR @ CHUNCHU vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
41.	CR. MISC./5092/2021 326,307,302 R.BAIL-1	1 STEPHEN BLASIUS @ DEEPAK vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	A.G.
42.	CR. MISC./5093/2021 304(B),201,34 R.BAIL-1	1 MAHAPATI DEVI @ MAHAMATI DEVI vs THE STATE OF BIHAR	SATYENDRA PRASAD NAGENDRA KUMAR	A.G.

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43.	CR. MISC./5094/2021 30(a) R.BAIL-1	1 SHASHIKANT KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
44.	CR. MISC./5097/2021 363,366A,504,34, R.BAIL-1	1 SURESH RAM vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G.
45.	CR. MISC./5098/2021 376(D) R.BAIL-1	1 ROUSHAN KUMAR @ LALTU @ LATTU @ LALU vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. ARJUN PRASAD
46.	CR. MISC./5103/2021 false implication R.BAIL-1	1 KUNAL KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
47.	CR. MISC./5104/2021 Regular bail R.BAIL-1	1 HARIOM KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	A.G.
48.	CR. MISC./5107/2021 341,323,307,34 R.BAIL-1	1 NISHU KUMAR SINGH @ CHHOTANI SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
49.	CR. MISC./5109/2021 304B,34, R.BAIL-1	1 SAMAN YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G. SURENDRA KUMAR MISHRA RAMJI PRASAD SINGH SHASHIKANT
50.	CR. MISC./5114/2021 414,34 R.BAIL-1	1 RAUSHAN KUMAR @ RAVI RANJAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY PRAKASH SHRARMA	A.G.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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### CONSOLIDATED LIST OF HONOURABLE COURT

#### FOR ORDER II MATTER -1

1.	CR. MISC./5118/2021 304(B),34 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. SHAILESH KUMAR
2.	CR. MISC./5120/2021 304(B),34 R.BAIL-1	1 DINESH PRASAD @ DINESH BHAGAT vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
3.	CR. MISC./5121/2021 396,397,364, R.BAIL-1	1 NAGA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
4.	CR. MISC./5122/2021 petitioner sent t R.BAIL-1	1 VIDHAN THAKUR vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA	A.G.
5.	CR. MISC./5124/2021 363,365,34 R.BAIL-1	1 NAYAN JHARO DEVI @ NANJHARO DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G.
6.	CR. MISC./5125/2021 414 R.BAIL-1	1 MD. KASIM @ MOJIB vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
7.	CR. MISC./5127/2021 392, R.BAIL-1	1 UDAY KUMAR RAI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
8.	CR. MISC./5128/2021 272,273 R.BAIL-1	1 NARESH MAHTO @ NARESH KUMAR MAHTO vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
9.	CR. MISC./5132/2021 REGULAR BAIL R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
10.	CR. MISC./5140/2021 341,323,302,504,3 R.BAIL-1	1 ARJUN CHAUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G. SUDHIR KUMAR SINHA
11.	CR. MISC./5141/2021 regular bail R.BAIL-1	1 MANOJ KUMAR NIRALA @ MANOJ KR. @ NIRALA vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH NIRANJAN PD. SINGH	A.G. ASHOK KUMAR SINGH
12.	CR. MISC./5148/2021 341,323,302,504,3 R.BAIL-1	1 CHHOTE LAL THAKUR vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G. SHAIKENDRA KUMAR DWIVEDI
13.	CR. MISC./5150/2021 30A R.BAIL-1	1 JAGDISH RAM vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH AMIT KUMAR	A.G.
14.	CR. MISC./5154/2021 304(B),34 R.BAIL-1	1 SUGIA DEVI vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. RAJ KISHOR PRASAD ASHOK KUMAR LAL BAHADUR SINGH
15.	CR. MISC./5155/2021 395,397, R.BAIL-1	1 SURAJ KUMAR SINGH @ MEHAR SINGH @ SURAJ SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G.

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16.	CR. MISC./5160/2021 376,420,34 R.BAIL-1	1	KRISHNA RAJA @ KRISHNA KUMAR @ RAJA KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR HARSH ANUJ	A.G. NIRANJAN KUMAR RAVI RAJ
17.	CR. MISC./5162/2021 379,427,34 R.BAIL-1	1	FIROZ @ BABLOO KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	A.G.
18.	CR. MISC./5164/2021 Regular bail R.BAIL-1	1	SUNDAR RAJWANSHI vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
19.	CR. MISC./5165/2021 414,34 R.BAIL-1	1	ARYA SINGH @ MANISH BHARTI @ ARYA KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	A.G.

### MATTER -2

20.	CR. WJC/3034/2018 F. For Release of	1	MUNNA KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA AND O	RAJESH KUMAR MISHRA SOURENDRA PANDEY	VIKASH KUMAR SC 11
21.	CR. WJC/1826/2019 226,227 C. Proper Investig	2	NAWAS ALI @ NABAS ALI vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, GOVT. OF BIHAR, PATNA	AMRENDRA KUMAR RAJU PRASAD PRAMOD KUMAR SINGH	MANISH KUMAR
22.	CR. MISC./64119/2019 304(B) R.BAIL-1	7	GUDDU KEVAT vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM	MEENA SINGH
23.	CR. APP (SJ)/747/2020 AGAINST CONVICTIO CR. APP(SJ)	1	SURYA SARDAR @ SURAJ SARDAR @ SURYA NR. SARDAR vs THE STATE OF BIHAR	ARUN KUMAR JHA	AJAY MISHRA
24.	CR. APP (SJ)/1085/2020 Against Convictio CR. APP(SJ)	1	RAFI AHMED @ RAFI AHAMAD vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	ABHAY KUMAR
25.	CR. WJC/499/2021 226 G. For Registering	1	JAI PRAKASH SAHNI vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	A.G.
26.	CR. MISC./9660/2021 MODIFICATION (S.J MOD (SJ)	1	RAHUL KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
27.	CR. MISC./14294/2021 MOD (SJ) MOD (SJ)	1	VARUN RAI vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
28.	CR. MISC./22012/2021 MOD (SJ) MOD (SJ)	1	RAJ KUMAR SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.

### FOR ORDERS

### MATTER -1

29.	CR. MISC./6344/2021 regular bail R.BAIL-1	1	VINAY RAI @ VINAY RAY vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
30.	CR. MISC./6345/2021 302 R.BAIL-1	1	PAWAN PASWAN @ PAWAN KUMAR PASWAN vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	A.G.
31.	CR. MISC./6347/2021 354(A),34 R.BAIL-1	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	A.G.
32.	CR. MISC./6353/2021 302,34 R.BAIL-1	1	TARKESHWAR BHAGAT vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
33.	CR. MISC./6355/2021 regular bail R.BAIL-1	1	MAHESH PRASAD SAH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR	A.G.
34.	CR. MISC./6360/2021 457,380,411 R.BAIL-1	1	PRAKASH DAS vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
35.	CR. MISC./6362/2021 366A R.BAIL-1	1	SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
36.	CR. MISC./6363/2021 414 R.BAIL-1	1	RAI BAJRANGI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
37.	CR. MISC./6365/2021 364,302,34 R.BAIL-1	1	BAJRANGI KEWAT vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
38.	CR. MISC./6375/2021 regular bail R.BAIL-1	1	RAVI SHANKAR MISHRA @ RAVI MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G.
39.	CR. MISC./6379/2021 341,342,323,376(D R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.

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40.	CR. MISC./6380/2021 442,376,506 R.BAIL-1	1	DINESH MALAKAR @ GOMASTA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SHARDA NAND MISHRA DEEPAK KUMAR
41.	CR. MISC./6385/2021 395,397,412 R.BAIL-1	1	SURIYA VIND @ SURAJ VIND vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NARSINGH TANTI	A.G.
42.	CR. MISC./6388/2021 399,402, R.BAIL-1	1	NAVNEET KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
43.	CR. MISC./6390/2021 307,341,323,504,5 R.BAIL-1	1	RITU RAJ SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH	A.G. GAJENDRA KUMAR SINGH JITENDRA KUMAR SAGAR
44.	CR. MISC./6391/2021 363,366,366(A),34 R.BAIL-1	1	KUNDAN KUMAR RAI @KUNDAN RAI @KUNDAN KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	A.G.
45.	CR. MISC./6394/2021 25(1-B)A,26,35, R.BAIL-1	1	RAJESH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
46.	CR. MISC./6397/2021 379 R.BAIL-1	1	ROHIT KUMAR JHA ALIAS ROHIT KUMAR vs THE STATE OF BIHAR	SHAISHAV KUMAR RAJIV PRASHANT	A.G.
47.	CR. MISC./6402/2021 147,148,149,341,3 R.BAIL-1	1	JAI PRAKASH SINGH @ OM PRAKASH SINGH vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. TEJ PRATAP SINGH
48.	CR. MISC./6404/2021 30A R.BAIL-1	1	MANOJ KUMAR YADAV vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	A.G.
49.	CR. MISC./6405/2021 regular bail R.BAIL-1	1	SAURABH KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
50.	CR. MISC./6406/2021 341,323,307,302,3 R.BAIL-1	1	SONU KUMAR @ SONU BARI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
51.	CR. MISC./6410/2021 328,304,34 R.BAIL-1	1	SARGUN MANDAL vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
52.	CR. MISC./6411/2021 302/34 R.BAIL-1	1	MUNNA BHAGAT vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
53.	CR. MISC./6414/2021 147,148,447,323,3 R.BAIL-1	1	HARISHCHANDRA SAH @ HARICHANDRA SAH vs THE STATE OF BIHAR	DINESH JHA	A.G. DEVENDRA KUMAR
54.	CR. MISC./6416/2021 20(B)(II)(C),22(C R.BAIL-1	1	GOVIND KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND KUMAR MANGLAM MRINAL SHANKAR	A.G.
55.	CR. MISC./6418/2021 379 R.BAIL-1	1	VIJAY KUMAR MANDAL vs THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	A.G.
56.	CR. MISC./6425/2021 363(A),366(A),341 R.BAIL-1	1	YOGENDAR MUKHIYA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
57.	CR. MISC./6430/2021 392 R.BAIL-1	1	MD. RAJU vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
58.	CR. MISC./6434/2021 363,302,34,201 R.BAIL-1	1	ARUN SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHIVAM	A.G. PRAKASH SAHAY SANJAY KUMAR
59.	CR. MISC./6438/2021 regular bail R.BAIL-1	1	ANIL SETH @ ANIL KUMAR VERMA vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
60.	CR. MISC./6440/2021 30(a) R.BAIL-1	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
61.	CR. MISC./6449/2021 30(A) R.BAIL-1	1	DILIP TURIA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
62.	CR. MISC./6451/2021 3 R.BAIL-1	1	SANJAY MANJHI vs THE STATE OF BIHAR	VINOD KUMAR RAGIV KUMAR	A.G.
63.	CR. MISC./6453/2021 392,397 R.BAIL-1	1	MANISH KUMAR DARVE @ MANISH KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G.
64.	CR. MISC./6458/2021 r. bail R.BAIL-1	1	KESAW MISHRA @ KESHAW PRASHAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.

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65.	CR. MISC./6459/2021 regular bail R.BAIL-1	1 MUSTAKIM @ MD.MUSTAQUEEM @ MD.MUSTAKIM vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAYED IMRAN GHANI SAMA AKHTAR	A.G.
66.	CR. MISC./6461/2021 20B R.BAIL-1	1 SHAILESH CHAURASIYA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
67.	CR. MISC./6465/2021 414,34 R.BAIL-1	1 BABLU PATEL vs THE STATE OF BIHAR	RAJESH KUMAR SINGH SANTOSH PANDEY	A.G.
68.	CR. MISC./6466/2021 30A R.BAIL-1	1 AJIT KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
69.	CR. MISC./6467/2021 147,148,149,341,3 R.BAIL-1	1 CHANDAN PASWAN vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
70.	CR. MISC./6468/2021 401,411,413,414 R.BAIL-1	1 MD. JADDU @ TAHIR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
71.	CR. MISC./6471/2021 302,120B,224,353, R.BAIL-1	1 MD. MANAUWAR ALAM @ MD. MANAUWAR vs THE STATE OF BIHAR	DHANANJAY PRASAD	A.G.
72.	CR. MISC./6472/2021 392 R.BAIL-1	1 SONU @ SUNIL MANDAL @ SONU MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
73.	CR. MISC./6473/2021 30A,56B R.BAIL-1	1 VIMAL KUMAR VERMA vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
74.	CR. MISC./6474/2021 302,201,34 R.BAIL-1	1 GULAB PASWAN vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
75.	CR. MISC./6475/2021 302,34,35,120B R.BAIL-1	1 NAWAL KISHORE MANDAL vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
76.	CR. MISC./6476/2021 341,326,307,354,3 R.BAIL-1	1 BIRENDRA PASWAN @VIRENDRA PASWAN vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
77.	CR. MISC./6478/2021 30(a) R.BAIL-1	1 RAMESH CHAUDHARY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
78.	CR. MISC./6481/2021 147,148,149,307,3 R.BAIL-1	1 BIGU MAHATO vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. DEVENDRA KUMAR
79.	CR. MISC./6482/2021 30(a) R.BAIL-1	1 KRISHNA KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
80.	CR. MISC./6484/2021 376,34 R.BAIL-1	1 MD RAKIM ALIAS RAKIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. RAJ KUMAR
81.	CR. MISC./6485/2021 30A,38,41 R.BAIL-1	1 SAROJ KUMAR vs THE STATE OF BIHAR	RITESH KUMAR	A.G.
82.	CR. MISC./6486/2021 41,47,30(a),38(1) R.BAIL-1	1 JAI PRAKASH CHAUDHARY vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
83.	CR. MISC./6488/2021 272,273,414 R.BAIL-1	1 SUNIL KUMAR MAHTO @ SUNIL MAHTO vs THE STATE OF BIHAR	PRABHASH RANJAN THAKUR	A.G.
84.	CR. MISC./6489/2021 147,148,149,341,3 R.BAIL-1	1 KUSHESHWAR CHAUPAL vs THE STATE OF BIHAR	SUBESH SHARMA	A.G. IQBAL ASIF NIAZI
85.	CR. MISC./6490/2021 25(1-A),25(1-AA), R.BAIL-1	1 SAHIM ANSARI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
86.	CR. MISC./6491/2021 30(a) R.BAIL-1	1 TEJU YASDAV @ TEJU YADAV @ TEJU SINGH vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	A.G.
87.	CR. MISC./6492/2021 302,120B,201,34 R.BAIL-1	1 ANIL SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
88.	CR. MISC./6493/2021 3 R.BAIL-1	1 MANJU DEVI vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
89.	CR. MISC./6496/2021 387 R.BAIL-1	1 SHASHI BHUSHAN SINGH @ SANDEEP @ FAUJI SINGH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G.
90.	CR. MISC./6497/2021 379 R.BAIL-1	1 RAJESH YADAV vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
91.	CR. MISC./6498/2021 30(a) R.BAIL-1	1 RAJ KISHORE RAUT vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.



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92.	CR. MISC./6499/2021 30A R.BAIL-1	1	SUVASH KUMAR @ SUBHASH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
93.	CR. MISC./6505/2021 467,468,471,34, R.BAIL-1	1	VINAY KUMAR @ VINAY SAUDHIK vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G.
94.	CR. MISC./6509/2021 341,323,504,506,3 R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR RAI vs THE STATE OF BIHAR	KUMARI VANDANA	A.G.
95.	CR. MISC./6510/2021 399,402 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G.
96.	CR. MISC./6512/2021 417,419,420 R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
97.	CR. MISC./6513/2021 304(B),34 R.BAIL-1	1	ANIL KUMAR SHARMA vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
98.	CR. MISC./6515/2021 399,402,413,414 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
99.	CR. MISC./6517/2021 399,402 R.BAIL-1	1	SONU KUMAR @ CHANDO @ CHANDU vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
100.	CR. MISC./6520/2021 364,365,120(B) R.BAIL-1	1	GOVIND CHOUDHARY vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
101.	CR. MISC./6521/2021 Regular bail R.BAIL-1	1	SINTU ROY @ SINTU KUMAR @ SINTU KUMAR ROY vs THE STATE OF BIHAR	AJEY KUMAR BINAY KUMAR THAKUR	A.G.
102.	CR. MISC./6522/2021 414 R.BAIL-1	1	VIVEK RAY vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G.
103.	CR. MISC./6526/2021 392 R.BAIL-1	1	CHHOTU RAO vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
104.	CR. MISC./6527/2021 272,273,414,34 R.BAIL-1	1	KARI YADAV @ MAHESH YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	A.G.
105.	CR. MISC./6528/2021 REGULAR BAIL R.BAIL-1	1	AMIR MIYA @ AAMIR MIYA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAJESH KUMAR LAKSHMI KANT SHARMA	A.G.
106.	CR. MISC./6529/2021 380 R.BAIL-1	1	MD. KHURSHID @ KHURSHID vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
107.	CR. MISC./6530/2021 regular bail R.BAIL-1	1	KAUSHAL PANDIT @ KAILASH PANDIT vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
108.	CR. MISC./6531/2021 392 R.BAIL-1	1	SACHIN KUMAR @ SAKCHEN YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
109.	CR. MISC./6534/2021 304B,201,34 R.BAIL-1	1	SANDEEP KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
110.	CR. MISC./6539/2021 304B,201,34 R.BAIL-1	1	RAMAYAN SAH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
111.	CR. MISC./6540/2021 regular bail R.BAIL-1	1	ATUL RAMAN vs THE STATE OF BIHAR	UDAY SHANKAR CHOUDHARY	A.G.
112.	CR. MISC./6544/2021 regular bail R.BAIL-1	1	VIKKY KUMAR SINGH ALIAS VIKKY KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. ARJUN PRASAD
113.	CR. MISC./6546/2021 414 R.BAIL-1	1	KAMLESH YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
114.	CR. MISC./6547/2021 323,307,504,506,3 R.BAIL-1	1	ANIL BAITHA vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
115.	CR. MISC./6548/2021 302,34 R.BAIL-1	1	VIKASH KUMAR @ BILLA vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
116.	CR. MISC./6549/2021 341,323,325,307,3 R.BAIL-1	1	RANJEET YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
117.	CR. MISC./6550/2021 30(a) R.BAIL-1	1	CHANDRAKANT vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
118.	CR. MISC./6553/2021 147,148,149,307,3 R.BAIL-1	1	RAVI RAVIDAS @ RAVI DAS vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
119.	CR. MISC./6556/2021 414,34, R.BAIL-1	1	SANJEEV RAJAK @ NANHAKI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
120.	CR. MISC./6561/2021 341,342,323,354,4 R.BAIL-1	1	RAMDEO MAHTO vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.

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121.	CR. MISC./6562/2021 341,323,324,307,5 R.BAIL-1	1 CHAMARI YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G.
122.	CR. MISC./6563/2021 399,402,411,412,4 R.BAIL-1	1 MD. YASIN @ CHOTU vs THE STATE OF BIHAR	SYED ASFAR ALAM ANJUM PERVEEN SYED ARSHAD ALAM	A.G.
123.	CR. MISC./6565/2021 386,387,506,120(B R.BAIL-1	1 SHATRUGHAN @ JATAHA vs THE STATE OF BIHAR	BIRENDRA SHARMA	A.G.
124.	CR. MISC./6566/2021 30A,38D R.BAIL-1	1 GAMA CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G.
125.	CR. MISC./6571/2021 304B,34 R.BAIL-1	1 KUNDAN KUMAR @ KUNDAN ASHISH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. PRAMOD KUMAR SINHA
126.	CR. MISC./6573/2021 25(1-B)A,26,35 R.BAIL-1	1 SONU KUMAR @ SONU SAH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR	A.G.
127.	CR. MISC./6575/2021 304(B),201,34 R.BAIL-1	1 NAND KISHSORE MANJHI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH BAUYE JEE JHA (B.J. JHA)	A.G.
128.	CR. MISC./6577/2021 30(A) R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	A.G.
129.	CR. MISC./7990/2021 392 R.BAIL-1	1 ANIL KUMAR SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
130.	CR. MISC./7991/2021 409,420,120(B) R.BAIL-1	1 ANJANI KUMAR SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH	A.G.
131.	CR. MISC./7993/2021 147,148,149,323,3 R.BAIL-1	1 BHOLA YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
132.	CR. MISC./7994/2021 56(D) R.BAIL-1	1 LAXMAN CHOUDHARY vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
133.	CR. MISC./7997/2021 326,307,506,120(B R.BAIL-1	1 JULFEKAR ALI @ TABREJ @ JULPIKHAR ALI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
134.	CR. MISC./7998/2021 272,273,414,34 R.BAIL-1	1 PRASHANT KUMAR YADAV @ VICKY YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
135.	CR. MISC./8000/2021 366(A) R.BAIL-1	1 RAJ KUMAR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR HARE KRISHNA PRASAD	A.G. SANDIP KUMAR GAUTAM
136.	CR. MISC./8006/2021 regular bail R.BAIL-1	1 MAJID MIAN @ GOTA MIAN @ GORA MIAN vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
137.	CR. MISC./8007/2021 272,273,34, R.BAIL-1	1 SUNIL KUMAR DAS vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G.
138.	CR. MISC./8008/2021 392 R.BAIL-1	1 SUNNY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	SATYENDRA PRASAD
139.	CR. MISC./8013/2021 399,402,411, R.BAIL-1	1 VIKRAM SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.
140.	CR. MISC./8014/2021 414 R.BAIL-1	1 PRAMOD RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
141.	CR. MISC./8015/2021 302,34 R.BAIL-1	1 BAGESHWAR YADAV vs THE STATE OF BIHAR	OM PRAKASH PRASAD RAJNISH KUMAR SINGH RUPESH KUMAR	A.G.
142.	CR. MISC./8016/2021 302,307,120(B),34 R.BAIL-1	1 RAJ KISHORE KUMAR @ RAJ KISHORE SINGH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G.
143.	CR. MISC./8017/2021 regular bail R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.

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144.	CR. MISC./8020/2021 bail R.BAIL-1	1	DINESH CHAUHAN @ DINESH PAINTER vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH SAKET KUMAR SINGH	A.G.
145.	CR. MISC./8023/2021 30A R.BAIL-1	1	ARVIND KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
146.	CR. MISC./8024/2021 272,273 R.BAIL-1	1	PARAS CHOUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
147.	CR. MISC./8025/2021 392 R.BAIL-1	1	MANISH SAHNI @ MANISH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
148.	CR. MISC./8026/2021 341,448,376,511 R.BAIL-1	1	NANHU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
149.	CR. MISC./8027/2021 30(A) R.BAIL-1	1	MITHLESH CHAUDHARI @ MITHLESH MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
150.	CR. MISC./8028/2021 395,170,34, R.BAIL-1	1	KESHAW KUMAR @ KESHAW vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
151.	CR. MISC./8031/2021 8,15(c),25,29 R.BAIL-1	1	GAUTAM KUMAR PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
152.	CR. MISC./8043/2021 413,414 R.BAIL-1	1	BIJAY MANDAL vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
153.	CR. MISC./8045/2021 3 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	A.G.
154.	CR. MISC./8053/2021 394 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
155.	CR. MISC./8055/2021 341,323,324,325,3 R.BAIL-1	1	RAJU MANJHI vs THE STATE OF BIHAR	RAMA NAND PODDAR SATYA NAND SHUKLA	A.G.
156.	CR. MISC./8056/2021 regular bail R.BAIL-1	1	SMT SUNITA DEVI @ SUNITA SINHA vs THE STATE OF BIHAR	KUMAR BINODE BARIAR	A.G.
157.	CR. MISC./8057/2021 147,148,149,341,3 R.BAIL-1	1	GUDDU SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA
158.	CR. MISC./8060/2021 302,201,34 R.BAIL-1	1	PARAMHANS RAI @ PRAN RAI vs THE STATE OF BIHAR	NILESH SINHA RAJESH KR. SINGH	A.G.
159.	CR. MISC./8066/2021 304(B) R.BAIL-1	1	MUNNA YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
160.	CR. MISC./8070/2021 30A R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
161.	CR. MISC./8072/2021 302,34 R.BAIL-1	1	GAGANDEO BHAGAT vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G. SHARDA NAND MISHRA RAJIV RANJAN VIVEKANAND JHA
162.	CR. MISC./8074/2021 392 R.BAIL-1	1	SUNNY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
163.	CR. MISC./8076/2021 365,34 R.BAIL-1	1	GORE MANDAL @ GORELAL MANDAL vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
164.	CR. MISC./8095/2021 414,420,467,468,4 R.BAIL-1	1	PANKAJ NUT @ SATYA BHAI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
165.	CR. MISC./8096/2021 30A R.BAIL-1	1	MD SAIFUDDIN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
166.	CR. MISC./8100/2021 379 R.BAIL-1	1	ASHUTOSH KUMAR PANDEY vs THE STATE OF BIHAR	BACHAN JEE OJHA LALLAN PANDEY	A.G.
167.	CR. MISC./8103/2021 399,40,401,402,41 R.BAIL-1	1	AMAN KUMAR @ SATYAM SHUKLA @ AMIT vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G.
168.	CR. MISC./8104/2021 302,34 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G. JAVED ASLAM DEVIKA RANI

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169.	CR. MISC./8109/2021 363,366(A),506,34 R.BAIL-1	1	SANJEEV KUMAR @ SANJEEV PASWAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G. RAKESH KUMAR SINGH PANKAJ KUMAR KAMLESH KUMAR MAHARAZA
170.	CR. MISC./8114/2021 120(B) R.BAIL-1	1	SANJIT KUMAR THAKUR @ SANJEET KUMAR THAKUR @ SANJIT KUMAR AND ANOTHER vs THE STATE OF BIHAR	ASHUTOSH SINGH VINOD KUMAR	A.G.
171.	CR. MISC./8118/2021 regular bail R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
172.	CR. MISC./8120/2021 30A R.BAIL-1	1	RAJAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
173.	CR. MISC./8121/2021 30(a) R.BAIL-1	1	MOTICHAND SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G.
174.	CR. MISC./8122/2021 30A R.BAIL-1	1	RAM INJOR PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR SINHA ASHOK KUMAR	A.G.
175.	CR. MISC./8123/2021 REGULAR BAIL R.BAIL-1	1	MD. SADIK @ SARIK vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. AJIT KUMAR SINGH
176.	CR. MISC./8125/2021 302,34 R.BAIL-1	1	RANA RANVIJAY SINGH @ BABLU vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
177.	CR. MISC./8126/2021 414 R.BAIL-1	1	VIKASH KUMAR @ SAKAL vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
178.	CR. MISC./8133/2021 8,20,25,27(A),29 R.BAIL-1	1	SIPAHI GADDI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
179.	CR. MISC./8136/2021 30,A,41-1,II,47 R.BAIL-1	1	DILIP RAY vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
180.	CR. MISC./8137/2021 25(1-b)a,26,35 R.BAIL-1	1	BINOD KUMAR vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR SANJAY KUMAR	A.G.
181.	CR. MISC./8144/2021 25(1-B)A,26 R.BAIL-1	1	HEMANT RAI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
182.	CR. MISC./8147/2021 30,30(a),32(c),38 R.BAIL-1	1	GOLTU KUMAR @ SUNIL KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G.
183.	CR. MISC./8148/2021 302,34 R.BAIL-1	1	RAM KUMAR SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MAHENDRA PRATAP
184.	CR. MISC./8150/2021 272,273,414 R.BAIL-1	1	RAM NATH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
185.	CR. MISC./8152/2021 CRIMINAL MISC R.BAIL-1	1	ARVIND YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
186.	CR. MISC./8160/2021 304B,328,34 R.BAIL-1	1	SANJAY MAHTO vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
187.	CR. MISC./8167/2021 30A R.BAIL-1	1	AKIL @ AKIL SHEIKH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
188.	CR. MISC./8169/2021 341,323,324,354(B) R.BAIL-1	1	MUNAR YADAV vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
189.	CR. MISC./8188/2021 regular bail R.BAIL-1	1	SATYAM KUMAR @ RANU @ RANU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
190.	CR. MISC./8189/2021 25(1-b)a,26,35 R.BAIL-1	1	DIPU KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
191.	CR. MISC./8190/2021 392 R.BAIL-1	1	CHANDAN KUMAR MEHTA vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
192.	CR. MISC./8192/2021 323,341,307,34,44 R.BAIL-1	1	SITA RAM KUWAR @ SITA RAM KUMAR vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G.
193.	CR. MISC./8201/2021 366(A),363,120(B) R.BAIL-1	1	CHHOTELAL PASWAN @ CHHOTU PASWAN @ CHHOTU @ CHHOTE PASWAN vs THE STATE OF BIHAR	KUNDAN RATHORE	A.G.
194.	CR. MISC./8202/2021 30(a) R.BAIL-1	1	RAM KUMAR YADAV @ RAMU @ RAM KUMAR RAI vs THE STATE OF BIHAR	VIJAY ANAND	A.G.

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195.	CR. MISC./8204/2021 30(a) R.BAIL-1	1 ASHOK KUMAR MAHTO vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
196.	CR. MISC./8209/2021 regular bail R.BAIL-1	1 MD. NASEEM vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
197.	CR. MISC./8210/2021 30(a) R.BAIL-1	1 AJEET KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
198.	CR. MISC./8211/2021 272,273 R.BAIL-1	1 LAXMAN MANDAL vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
199.	CR. MISC./8212/2021 392 R.BAIL-1	1 BAIJU KUMAR YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
200.	CR. MISC./8213/2021 30(a) R.BAIL-1	1 CHAMRU MAHTO @ SHAMBHU PRASAD vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
201.	CR. MISC./8215/2021 307,34 R.BAIL-1	1 OM PRAKASH @ O.P. @ SUSHANT KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
202.	CR. MISC./8216/2021 25(1-B)A,26,35 R.BAIL-1	1 BALVEER TRIVEDI @ BALBIR TRIVEDI @ BALVIR DWIVEDI vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
203.	CR. MISC./8217/2021 135(1)(a),135(1)( R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN MUKHIYA vs UNION OF INDIA THROUGH RAKESH RANJAN, SR. INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE	NAFISUZZOHA	K.N. SINGH(A.D.S.G.)
204.	CR. MISC./8220/2021 449,323,324,302,3 R.BAIL-1	1 ANISH @ MD. ANISH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
205.	CR. MISC./8221/2021 20,22 R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
206.	CR. MISC./8223/2021 304(B) R.BAIL-1	1 ARUN BHAGAT vs THE STATE OF BIHAR	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	A.G.
207.	CR. MISC./8224/2021 272,273,414,34 R.BAIL-1	1 SHAMBHU KUMAR SAHANI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
208.	CR. MISC./8225/2021 364,506,34 R.BAIL-1	1 VIVEK KUMAR ALIAS BATOHI vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	A.G.
209.	CR. MISC./8226/2021 376 R.BAIL-1	1 ASHANANDAN KUMAR @ KAIL KUMAR vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G.
210.	CR. MISC./8229/2021 292 R.BAIL-1	1 RAJU JHA @ NITESH JHA @ NITESH KR. JHA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
211.	CR. MISC./8230/2021 392,395 R.BAIL-1	1 MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
212.	CR. MISC./8234/2021 304B,34 R.BAIL-1	1 SHEIKH IRFAN @ SK IRFAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
213.	CR. MISC./8237/2021 302,34 R.BAIL-1	1 RAM PRASAD MANJHI vs THE STATE OF BIHAR	BINIT KUMAR	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI
214.	CR. MISC./8239/2021 376,511 R.BAIL-1	1 RAJ KUMAR SAHNI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
215.	CR. MISC./8240/2021 8(c),20(b)(ii)(B R.BAIL-1	1 KAMLESH PRASAD KESHARI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR SATYENDRA KUMAR BHATNAGAR	A.G.
216.	CR. MISC./8241/2021 30A R.BAIL-1	1 MANSHU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
217.	CR. MISC./8243/2021 392 R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
218.	CR. MISC./8244/2021 30A,D R.BAIL-1	1 SHANTI DEVI vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
219.	CR. MISC./8245/2021 411,414,34,120(B) R.BAIL-1	1 PAWAN KUMAR CHAUDHARY @ PAWAN CHAUDHARY vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.

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220.	CR. MISC./8247/2021 302,34 R.BAIL-1	1	BIKRAM SAHNI @ VIKRAM SAHNI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. ASHOK KUMAR SINHA
221.	CR. MISC./8249/2021 302,307,34 R.BAIL-1	1	HEERA BIN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. BIMLESH KUMAR PANDEY
222.	CR. MISC./8250/2021 30(a) R.BAIL-1	1	LAVKUSH MANJHI vs THE STATE OF BIHAR	UMESH KUMAR	A.G.
223.	CR. MISC./8253/2021 30A R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G.
224.	CR. MISC./8254/2021 302,34 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
225.	CR. MISC./8255/2021 REGULAR BAIL R.BAIL-1	1	MD.AKRAM @ MD. EKRAM vs THE STATE OF BIHAR	PARAS NATH	A.G.
226.	CR. MISC./8257/2021 regular bail R.BAIL-1	1	MD MUSABBIR vs THE STATE OF BIHAR	SHABBIR AHMAD	A.G.
227.	CR. MISC./8259/2021 30(a) R.BAIL-1	1	FAGO MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
228.	CR. MISC./8262/2021 272,273 R.BAIL-1	1	SHUDHANSHU KUMAR BHASKAR @ SHDHANSHU CHAUDHARY@ BHIM vs THE STATE OF BIHAR	MITHILESH KUMAR RAI VANDANA KISHORE LAKSHMAN LAL PANDEY VIRENDRA KUMAR RAY	A.G.
229.	CR. MISC./9680/2021 341,323,324,379,4 R.BAIL-1	1	GHURAN YADAV vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G.
230.	CR. MISC./9686/2021 302,201,120(B) R.BAIL-1	1	ROHIT KUMAR SINGH @ ROHIT SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
231.	CR. MISC./9688/2021 30(A) R.BAIL-1	1	MITHU KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
232.	CR. MISC./9690/2021 30(a),41(i)(ii) R.BAIL-1	1	BITTU RAI @ BITTU KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
233.	CR. MISC./9693/2021 Regular bail R.BAIL-1	1	UMESH RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
234.	CR. MISC./9694/2021 341,447,323,307,3 R.BAIL-1	1	BIJAY MANDAL vs THE STATE OF BIHAR	ARUN KUMAR MANDAL RAKESH RANJAN SINGH	A.G.
235.	CR. MISC./9695/2021 379,420 R.BAIL-1	1	MANISH KUMAR ALIAS MANISH KUMAR UPADHAYAYA ALIAS MANISH KUMAR UPADHAYAY vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
236.	CR. MISC./9697/2021 304(B),201,120(B) R.BAIL-1	1	CHANDAN KUMAR @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
237.	CR. MISC./9699/2021 342,338,307,325,3 R.BAIL-1	1	LALAN RAM vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.
238.	CR. MISC./9700/2021 272,273,467,468,4 R.BAIL-1	1	DEO LAL RAI vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
239.	CR. MISC./9702/2021 302,201,120(B),37 R.BAIL-1	1	RAHUL KUMAR @ MUNNU vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
240.	CR. MISC./9703/2021 392,411 R.BAIL-1	1	DHARIKSHAN CHOUDHARY vs THE STATE OF BIHAR	MASOOM ALAM SURAJ NARAIN YADAV	A.G.
241.	CR. MISC./9704/2021 30(A) R.BAIL-1	1	SUJEET PASWAN vs THE STATE OF BIHAR	DILEEP KUMAR	A.G.
242.	CR. MISC./9708/2021 420,467,120(B),34 R.BAIL-1	1	ATIF SULEMAN @ VICKY @ VICKY @ ATIF SULEMAN vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR ATULJAI ANAND	A.G.
243.	CR. MISC./9710/2021 302,379,34 R.BAIL-1	1	RAJ PANDEY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
244.	CR. MISC./9711/2021 117149,341,323,30 R.BAIL-1	1	TAIYAB MIYAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G.
245.	CR. MISC./9714/2021 379,461,411, R.BAIL-1	1	SANJEET KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
246.	CR. MISC./9719/2021 394,120(B) R.BAIL-1	1	VINOD SAH @ VINOD PATEL vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G.

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247.	CR. MISC./9720/2021 420,467,468,471,1 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
248.	CR. MISC./9721/2021 147,148,149,447,3 R.BAIL-1	1	AMIT KUMAR SINGH @ DAROGA SINGH vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G. BRAJ NANDAN KUMAR TIWARY
249.	CR. MISC./9722/2021 439,440 R.BAIL-1	1	JAY KRISHNA YADAV vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
250.	CR. MISC./9727/2021 REGULAR BAIL R.BAIL-1	1	RAJU YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
251.	CR. MISC./9729/2021 r bail R.BAIL-1	1	SHOBHA DEVI @ SHOBHA KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. BIRENDRA KUMAR
252.	CR. MISC./9730/2021 147,148,149,302,1 R.BAIL-1	1	PANCHANAND YADAV vs THE STATE OF BIHAR	AKASH RAJ	A.G. NARSINGH TANTI
253.	CR. MISC./9733/2021 67 R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
254.	CR. MISC./9734/2021 302,34 R.BAIL-1	1	SHAILESH DUBEY vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G.
255.	CR. MISC./9735/2021 420,467,468,471,1 R.BAIL-1	1	MD KASIM ANSARI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G. RAMESH KUMAR SINGH
256.	CR. MISC./9736/2021 341,342,376,511,3 R.BAIL-1	1	INDAL DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
257.	CR. MISC./9737/2021 30(a) R.BAIL-1	1	NIRSHAN SAH vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
258.	CR. MISC./9739/2021 273 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD DR. GAJENDRA SINGH GANESH SHARMA	A.G.
259.	CR. MISC./9740/2021 Regular bail R.BAIL-1	1	MD. ASARAF ANSARI vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
260.	CR. MISC./9742/2021 392 R.BAIL-1	1	MANCHUN KUMAR @ MUNCHUN KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
261.	CR. MISC./9743/2021 147,148,149,341,3 R.BAIL-1	1	RAJESH RISIDEO @ RAJESH RISHIDEV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
262.	CR. MISC./9744/2021 273,272,34 R.BAIL-1	1	BHOLA SAHANI @ AMARNATH SAHANI vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
263.	CR. MISC./9745/2021 30(a) R.BAIL-1	1	ABHISHEK KUMAR @ LALU vs THE STATE OF BIHAR	RAVI NANDAN RAJU KUMAR SINGH RAJEEV RANJAN NO.II AJAY KUMAR SINGH	A.G.
264.	CR. MISC./9746/2021 304-B,34 R.BAIL-1	1	MITHILESH KUMAR@MITHILESH SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DSHIRENDRA KUMAR TRIVEDI	A.G.
265.	CR. MISC./9747/2021 302,120B,34 R.BAIL-1	1	MUKESH PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
266.	CR. MISC./9748/2021 20,22 R.BAIL-1	1	RAJA RAUT @ KUISHA @ KUISA RAUT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
267.	CR. MISC./9749/2021 25(1-b)a,26,35 R.BAIL-1	1	RANJEET KUMAR RAM @ RANJIT KUMAR RAM @ LALTU RAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
268.	CR. MISC./9750/2021 25(1-b)a,26,35 R.BAIL-1	1	AMIT KUMAR RAM vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	A.G.
269.	CR. MISC./9752/2021 30A R.BAIL-1	1	AMRENDRA KUMAR SINGH @ AMRENDRA KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G.
270.	CR. MISC./9756/2021 25(1-A),25(1-AA), R.BAIL-1	1	SARFE ALAM @ SAFRE ALAM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
271.	CR. MISC./9757/2021 395,398 R.BAIL-1	1	SHRI LAL MANDAL @ LAL MANDAL @ SRILAL MANDAL vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
272.	CR. MISC./9758/2021 328,302 R.BAIL-1	1	SUNITA DEVI vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY SHIVAM VAISHNAVI SINGH	A.G. ASHOK KUMAR GARG

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273.	CR. MISC./9760/2021 302,323,324, R.BAIL-1	1	RAMBABU CHAUHAN vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
274.	CR. MISC./9762/2021 30(a) R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
275.	CR. MISC./9763/2021 385,387,34 R.BAIL-1	1	RAJA PATEL @ RAJA KUMAR vs THE STATE OF BIHAR	SHANTANU KUMAR SATISH KUMAR GIRI	A.G.
276.	CR. MISC./9764/2021 395,412 R.BAIL-1	1	AKHILESH KUMAR KOIRI @ MAHTO @ CHOTEY MAHTO vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
277.	CR. MISC./9766/2021 302 R.BAIL-1	1	MITHILESH KUMAR GUPTA @ MITHILESH KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
278.	CR. MISC./9767/2021 without any reaso R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
279.	CR. MISC./9772/2021 30A R.BAIL-1	1	JASWANT BHAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
280.	CR. MISC./9774/2021 regular bail R.BAIL-1	1	DILIP KUMAR @ DILIP MAHTO vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	A.G.
281.	CR. MISC./9776/2021 379,420 R.BAIL-1	1	SIKANDAR MANDAL vs THE STATE OF BIHAR	BHASKAR SHANKAR	A.G.
282.	CR. MISC./9777/2021 regular bail R.BAIL-1	1	MANTU RAJ @ CHANDAN vs THE STATE OF BIHAR	NITYA NAND NEERAJ	A.G.
283.	CR. MISC./9779/2021 394 R.BAIL-1	1	PUJAN YADAV vs THE STATE OF BIHAR	VIBHAKAR KUMAR	A.G.
284.	CR. MISC./9783/2021 147,148,149,323,3 R.BAIL-1	1	MD. ASLAM @ NATA vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
285.	CR. MISC./9786/2021 366,34 R.BAIL-1	1	RAVINDRA THAKUR vs THE STATE OF BIHAR	AMARJEET CHOUDHARY BINOD BIHARI SINHA	A.G. BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR
286.	CR. MISC./9787/2021 302,34 R.BAIL-1	1	BALESHWAR MANJHI @ BALESHWAR KUMAR SAHNI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
287.	CR. MISC./9790/2021 302,201,34 R.BAIL-1	1	SURENDRA YADAV @ RAGHU YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
288.	CR. MISC./9792/2021 379 R.BAIL-1	1	SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
289.	CR. MISC./9795/2021 regular bail R.BAIL-1	1	PUNJIT YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
290.	CR. MISC./9797/2021 302,34 R.BAIL-1	1	RAM NARAYAN SINGH vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G.
291.	CR. MISC./9799/2021 392 R.BAIL-1	1	NIRAJ YADAV@ TILO YADAV@ NIRAJ KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
292.	CR. MISC./9801/2021 392 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRIYA RANJAN SINGH	A.G.
293.	CR. MISC./9803/2021 147,149,133,323,3 R.BAIL-1	1	PARMANAND PASWAN vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
294.	CR. MISC./9804/2021 Regular bail R.BAIL-1	1	SHANKAR PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
295.	CR. MISC./9806/2021 30-A R.BAIL-1	1	MITHUN KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
296.	CR. MISC./9807/2021 363,364,302,201,3 R.BAIL-1	1	BABLOO PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
297.	CR. MISC./9808/2021 8,2,20,25,29 R.BAIL-1	1	ALAM vs UNION OF INDIA THROUGH INTELLIGENCE OFFICER	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	K.N. SINGH (ADSG)
298.	CR. MISC./9809/2021 147,149,341,323,3 R.BAIL-1	1	INDRA DEO SAH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR	A.G.



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299.	CR. MISC./9810/2021 Rejection of bail R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
300.	CR. MISC./9811/2021 30A R.BAIL-1	1	SONU ANSARI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
301.	CR. MISC./9812/2021 20,22 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
302.	CR. MISC./9814/2021 504,506,376 R.BAIL-1	1	PRAMOD KUMAR THAKUR @ PRADUMAN vs THE STATE OF BIHAR	SHASHI SHEKHAR KUMAR PRASAD	A.G.
303.	CR. MISC./9817/2021 20,22 R.BAIL-1	1	RUDAL RAI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
304.	CR. MISC./9818/2021 302,212,120(B) R.BAIL-1	1	MANAN TIWARI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA ARYAN SINHA	A.G. ASHOK KUMAR
305.	CR. MISC./9819/2021 30A R.BAIL-1	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
306.	CR. MISC./9820/2021 302,34 R.BAIL-1	1	CHHOTU PASWAN vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. SAROJ KUMAR
307.	CR. MISC./9821/2021 395,397 R.BAIL-1	1	SHUKHAL MANJHI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
308.	CR. MISC./9822/2021 414 R.BAIL-1	1	LALDEEP RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
309.	CR. MISC./9827/2021 REGULAR BAIL R.BAIL-1	1	ROHIT SAHNI vs THE STATE OF BIHAR	PANKAJ KUMAR DAS	A.G.
310.	CR. MISC./9831/2021 30(a) R.BAIL-1	1	CHANDESHWAR CHOUDHARY vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
311.	CR. MISC./9833/2021 25(1-b)a,26,35 R.BAIL-1	1	SUNNY PASWAN @ VIKASH PASWAN @ VICKY PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR VISHAL VIKRAM RANA ATUL ANAND	A.G.
312.	CR. MISC./9836/2021 385,387,504,506 R.BAIL-1	1	KAUSHAL KUMAR JHA @ MANOHAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
313.	CR. MISC./9839/2021 20,22 R.BAIL-1	1	ANJAY KUMAR vs THE STATE OF BIHAR	MD. ANJUM AKHTER	A.G.
314.	CR. MISC./9843/2021 394 R.BAIL-1	1	AJEET ANAND @ BITTU KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
315.	CR. MISC./9849/2021 366(A),34 R.BAIL-1	1	SHAMIM @ MD. SHAMIM vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
316.	CR. MISC./9854/2021 457,380 R.BAIL-1	1	ANIL SAH @ ANIL KESHARI vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G.
317.	CR. MISC./9855/2021 420,489(A),489(B) R.BAIL-1	1	JULFIKAR ALAM@JULFAKAR ALAM vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.
318.	CR. MISC./9856/2021 354,354(A),34 R.BAIL-1	1	AJIT YADAV @ RAEESH YADAV vs THE STATE OF BIHAR	RAM NARESH SINGH	A.G.
319.	CR. MISC./9859/2021 341,342,506,376(A) R.BAIL-1	1	ROHAN KUMAR @ AMNISH RAJ @ AWNISH RAY vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.
320.	CR. MISC./9860/2021 7(a) R.BAIL-1	1	DHURI TIWARY vs THE STATE OF BIHAR THROUGH S.P. VIGILANCE, PATNA BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	A.G.
321.	CR. MISC./9861/2021 341,323,324,307,5 R.BAIL-1	1	MD. SADDAM vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
322.	CR. MISC./9862/2021 30(a) R.BAIL-1	1	VIJAY RAI@VIJAY RAY vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
323.	CR. MISC./9863/2021 302,201,379 R.BAIL-1	1	AWADHESH BIND vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
324.	CR. MISC./9865/2021 30(a) R.BAIL-1	1	LALJI PRASAD @ LALA JI PRASAD vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G.
325.	CR. MISC./9868/2021 341,323,406,494,4 R.BAIL-1	1	SAHIM ALAM vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH SUMAN KUMAR SINGH	A.G.
326.	CR. MISC./9869/2021 bail R.BAIL-1	1	GULAB SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.

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327.	CR. MISC./9870/2021 302 R.BAIL-1	1	SUNITA DEVI vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
328.	CR. MISC./9871/2021 395 R.BAIL-1	1	PINTU ALIAS PURUSHOTTAM ALIAS PAHALWAN vs THE STATE OF BIHAR	RUDRA DEO	A.G.
329.	CR. MISC./12072/2021 376 R.BAIL-1	1	AMAN THAKUR vs THE STATE OF BIHAR	RAVINDRA KUMAR AJAY KUMAR	A.G.
330.	CR. MISC./12074/2021 307,387,34 R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	SHIV PRATAP AJIT KUMAR DINKAR KUMAR	A.G.
331.	CR. MISC./12078/2021 392 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
332.	CR. MISC./12093/2021 302,147,148,149,3 R.BAIL-1	1	BINDA RAM vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
333.	CR. MISC./12097/2021 414 R.BAIL-1	1	ADITYA KUMAR @ NIRAJ SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	ASHOK KUMAR
334.	CR. MISC./12099/2021 385,387 R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	SHIV PRATAP AJIT KUMAR DINKAR KUMAR	A.G.
335.	CR. MISC./12103/2021 414 R.BAIL-1	1	BABLU MANJHI @ BABLU BIHARI vs THE STATE OF BIHAR	HARISH KUMAR	A.G.
336.	CR. MISC./12104/2021 396 R.BAIL-1	1	CHANDU @ CHANDRAKET vs THE STATE OF BIHAR	RINA SINHA	A.G.
337.	CR. MISC./12107/2021 regular bail R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. RANJEET TIWARY
338.	CR. MISC./12111/2021 37(c) R.BAIL-1	1	BABLU SHARMA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
339.	CR. MISC./12112/2021 302,120B,34 R.BAIL-1	1	AFSAR ALAM @ MD. AFSAR ALAM @ MD. AFSAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. BIMLESH KUMAR PANDEY
340.	CR. MISC./12114/2021 147,148,149,341,3 R.BAIL-1	1	BHUPENDRA YADAV @ BHUPENDRA PRASAD YADAV vs THE STATE OF BIHAR	ARUN	A.G.
341.	CR. MISC./12118/2021 30(A) R.BAIL-1	1	RAVI JAISHWAL vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
342.	CR. MISC./12121/2021 341,323,324,307,3 R.BAIL-1	1	SHOBHIT MANDAL vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR PRAVIN KUMAR	A.G.
343.	CR. MISC./12123/2021 147,341,323,324,3 R.BAIL-1	1	SHYAM MUKHIYA @ BAUKI @ BAUKU vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT SHIVNANDAN SAH	AKHILESHWAR DAYAL
344.	CR. MISC./12128/2021 272,273 R.BAIL-1	1	NITISH KUMAR @ JHARIYA @ NITISH KUMAR SINGH vs THE STATE OF BIHAR	PRAHALAD KUMAR BHAGAT	A.G.
345.	CR. MISC./12134/2021 302,376,511 R.BAIL-1	1	VIPIN YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
346.	CR. MISC./12136/2021 304B,201,120B,34, R.BAIL-1	1	LAXMI YADAV vs THE STATE OF BIHAR	BINODANAND MISHRA	A.G.
347.	CR. MISC./12138/2021 regular bail R.BAIL-1	1	SANTOSH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	A.G. AMARNATH JHA
348.	CR. MISC./12141/2021 364,120(B),302,20 R.BAIL-1	1	VIJAY SAHANI @ RAJA SAHANI vs THE STATE OF BIHAR	ANISH CHANDRA	GANESH PRASAD SINGH
349.	CR. MISC./12146/2021 341,354B,504,506, R.BAIL-1	1	PRABHASH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. JITENDRA PRASAD SINGH ABHISHEK
350.	CR. MISC./12148/2021 30,30(A) R.BAIL-1	1	RANJIT RAI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
351.	CR. MISC./12150/2021 r. bail R.BAIL-1	1	DILIP SINGH @ DILIP KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.
352.	CR. MISC./12151/2021 395 R.BAIL-1	1	BHUSAN YADAV @ CHANDRA BHUSAN YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G.
353.	CR. MISC./12153/2021 341,342,323,307,5 R.BAIL-1	1	RADHE SHYAM SAHU vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. BALESHWAR KAMAT
354.	CR. MISC./12154/2021 366A,34, R.BAIL-1	1	SUNIL CHAUDHARY vs THE STATE OF BIHAR	RAMESH KUMAR CHOUHARY	YOGENDRA KUMAR

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355.	CR. MISC./12155/2021 30A R.BAIL-1	1	SANJAY SINGH @ MAKHRU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA	A.G.
356.	CR. MISC./12160/2021 21, R.BAIL-1	1	DEEPAK SHARMA vs THE STATE OF BIHAR	KAMESHWAR SINGH SALONI SINHA RAJNITI PRASAD	SUNIL KUMAR PANDEY
357.	CR. MISC./12161/2021 30(B),34 R.BAIL-1	1	TALESHWAR YADAV @ MURAL YADAV vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
358.	CR. MISC./12162/2021 272,273 R.BAIL-1	1	UPENDAR CHAUDHARY @ UPA CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
359.	CR. MISC./12163/2021 414 R.BAIL-1	1	RAVIKANT KUMAR vs THE STATE OF BIHAR	NAMRATA MISHRA	VEENA KUMARI JAISWAL
360.	CR. MISC./12169/2021 30A R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	RANA RANDHIR SINGH
361.	CR. MISC./12170/2021 Regular bail R.BAIL-1	1	LALESH YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
362.	CR. MISC./12172/2021 25-1-B-A,26,35 R.BAIL-1	1	RAMAYODHYA SAH vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
363.	CR. MISC./12176/2021 372,373,34,272,27 R.BAIL-1	1	MANTOSH YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G.
364.	CR. MISC./12179/2021 25(1-b)a,26,35 R.BAIL-1	1	SANJAY KUMAR SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA	ZAINUL ABEDIN
365.	CR. MISC./12180/2021 304(B),120(b),34 R.BAIL-1	1	KADIR MIAN vs THE STATE OF BIHAR	NAGENDRA DUBEY PARMESHWAR VISHWAKARMA	ASHA KUMARI
366.	CR. MISC./12182/2021 302,201,120(B),34 R.BAIL-1	1	BUCCHANI DEVI @ BUCCHI DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
367.	CR. MISC./12184/2021 304(B),120(B),341 R.BAIL-1	1	MIRAJ @ MIRAJ KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. MD. FAHIMUDDIN
368.	CR. MISC./12185/2021 20B,II,B R.BAIL-1	1	SURESH SINGH vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA BINOD KUMAR PANDEY	YOGENDRA KUMAR SINGH
369.	CR. MISC./12186/2021 147,148,149,302,2 R.BAIL-1	1	SANTU RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR
370.	CR. MISC./12190/2021 30A,30C R.BAIL-1	1	PRAMOD PRASAD vs THE STATE OF BIHAR	POONAM KUMARI AMIT KUMAR RAKESH	CHANDRA SEN PRASAD SINGH
371.	CR. MISC./12191/2021 420,120B R.BAIL-1	1	ABHIJEET KUMAR @ ABHIJEET KUMAR SONI @ CHUNNU vs THE STATE OF BIHAR	SUMIT KUMAR JHA SHRISHTI SINGH ASHISH GIRI	ANAND KISHORE CHOUDHARY
372.	CR. MISC./12195/2021 414, R.BAIL-1	1	MAHENDRA RAI vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	TARKESHWAR NATH THAKUR
373.	CR. MISC./12196/2021 420,467,468,413,4 R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
374.	CR. MISC./12199/2021 399,402,307 R.BAIL-1	1	BIKASH PASWAN @ VIKAS KUMAR PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
375.	CR. MISC./12200/2021 304B,34 R.BAIL-1	1	AKHIL RAJ SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	RANA RANDHIR SINGH
376.	CR. MISC./12201/2021 cr misc R.BAIL-1	1	GULSHAN KUMAR @ SUGGA vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
377.	CR. MISC./12206/2021 457,379,511 R.BAIL-1	1	MD. RAJU vs THE STATE OF BIHAR	MUKESH KUMAR JHA	PRADEEP NARAIN KUMAR
378.	CR. MISC./12211/2021 21,22,23 R.BAIL-1	1	KAILASH KUMAR SAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
379.	CR. MISC./12216/2021 414,420,272,273 R.BAIL-1	1	BINOD MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
380.	CR. MISC./12217/2021 regular bail R.BAIL-1	1	MUKESH KUMAR CHOUDHARY @ MUKESH CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G.
381.	CR. MISC./12218/2021 147,148,149,307,3 R.BAIL-1	1	JAWAHAR YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
382.	CR. MISC./12222/2021 302,34 R.BAIL-1	1	SK. SAFFIULLAH vs THE STATE OF BIHAR	ADITYA NATH JHA	RAM NARESH RAY MITALI RAVI KUMAR

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383.	CR. MISC./12223/2021 395 R.BAIL-1	1	DHRUV KUMAR MANDAL @ DHRUV MANDAL @ UDAY KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.
384.	CR. MISC./12228/2021 457,380,411 R.BAIL-1	1	SANTOSH SHARMA vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
385.	CR. MISC./12230/2021 341,323,325,307,3 R.BAIL-1	1	SHIV MURAT @ SHIV MURAT SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
386.	CR. MISC./12232/2021 272,273,420,467,4 R.BAIL-1	1	SHASHI KUMAR RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
387.	CR. MISC./12233/2021 272,273, R.BAIL-1	1	GHANSHYAM MAHTO vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
388.	CR. MISC./12234/2021 387 R.BAIL-1	1	RAVI KUMAR MISHRA @ RAVI MISHRA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
389.	CR. MISC./12235/2021 302,201,120(B) R.BAIL-1	1	HUMNI @ DOMNI vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	A.G.
390.	CR. MISC./12236/2021 302,201,120B,34, R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR	A.G.
391.	CR. MISC./12240/2021 394, R.BAIL-1	1	SANDEEP SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G.
392.	CR. MISC./12243/2021 304(B),34 R.BAIL-1	1	PINTU KUMAR @ PINTU KUMAR RAI vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	A.G.
393.	CR. MISC./12245/2021 regular bail R.BAIL-1	1	KAMESHWAR RAY vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G.
394.	CR. MISC./12247/2021 302,34, R.BAIL-1	1	SUDHIR PASWAN @ SUSHIR PASWAN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR AJIT KUMAR	A.G.
395.	CR. MISC./12250/2021 Regular bail R.BAIL-1	1	SANTOSH RAJWANSHI vs THE STATE OF BIHAR	MRIGENDRA KUMAR HANSRAJ	A.G.
396.	CR. MISC./12256/2021 379,411 R.BAIL-1	1	GURUDEO KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
397.	CR. MISC./12258/2021 406,420,34, R.BAIL-1	1	PANKAJ KUMAR JHA vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	A.G.
398.	CR. MISC./12268/2021 272,273,414 R.BAIL-1	1	PRADEEP KUMAR RAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
399.	CR. MISC./12269/2021 147,341,323,324,3 R.BAIL-1	1	MD GYAS @ MD GYASUDDIN @ MD GYAS U DDIN vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.
400.	CR. MISC./12271/2021 30A,30C R.BAIL-1	1	PRADEEP KUMAR @ PRADEEP KUMAR DANGI vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
401.	CR. MISC./12272/2021 30(A), 30(D) R.BAIL-1	1	ROHIT SAHNI vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
402.	CR. MISC./12275/2021 regular bail R.BAIL-1	1	CHANDRA KISHOR SHARMA vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
403.	CR. MISC./12276/2021 498(A),323,341,34 R.BAIL-1	1	RAJA KUMAR @ RAJA RAM vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G.
404.	CR. MISC./12285/2021 392 R.BAIL-1	1	RAJEEV KUMAR YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G.
405.	CR. MISC./12289/2021 394, R.BAIL-1	1	MD. RAIS vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH SANJAY KUMAR @ S.K.	A.G.
406.	CR. MISC./12292/2021 30(a) R.BAIL-1	1	MD MASOOM vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
407.	CR. MISC./12294/2021 regular bail R.BAIL-1	1	RAJ KUMAR RISHIDEO vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
408.	CR. MISC./12295/2021 447,341,323,324,3 R.BAIL-1	1	ABHISEK KUMAR @ ABHISEKH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. SUDHIR KUMAR THAKUR NARENDRA KUMAR
409.	CR. MISC./12297/2021 384,506,34, R.BAIL-1	1	DASARATH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MAHENDRA PRASAD SHARMA	A.G.

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410.	CR. MISC./12298/2021 regular bail R.BAIL-1	1	KUNDAN SINGH @ KUNDAN KUMAR YADAV @ KUNDAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
411.	CR. MISC./12300/2021 341,323,307,384,3 R.BAIL-1	1	DHRUV KUMAR MANDAL @ DHRUV MANDAL @ UDAY KUMAR vs THE STATE OF BIHAR	OM PRAKASH PRASAD RUPESH KUMAR	A.G.
412.	CR. MISC./12301/2021 304(B),120(B),34 R.BAIL-1	1	SANTU YADAV vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G.
413.	CR. MISC./12310/2021 279,304(A),379,41 R.BAIL-1	1	RAKESH YADAV @ BINDU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	A.G.
414.	CR. MISC./12318/2021 307,34 R.BAIL-1	1	RAJ KAMAL SINGH @ BHOLU vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
415.	CR. MISC./12321/2021 392,302 R.BAIL-1	1	MD. PARWEJ @ MD. PARWEJ ALAM @ PARWEJ vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
416.	CR. MISC./12324/2021 272,273,414,34 R.BAIL-1	1	DEO KUMAR SAH vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI SHASHANK CHANDRA	A.G.
417.	CR. MISC./12325/2021 394 R.BAIL-1	1	BABLU SHARMA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
418.	CR. MISC./12327/2021 376(D),341,342,36 R.BAIL-1	1	MINTU KUMAR @ JINTU KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G.
419.	CR. MISC./12329/2021 25(1-b)a,26,35 R.BAIL-1	1	MANOJ KEWAT vs THE STATE OF BIHAR	ANIL KUMAR	PRADEEP NARAIN KUMAR
420.	CR. MISC./12330/2021 379,414,34 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
421.	CR. MISC./12333/2021 r bail R.BAIL-1	1	RAMJEE RAI @ RAMJI RAY vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G. RANJAN KUMAR DUBEY
422.	CR. MISC./12334/2021 30(a) R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	SHYAM KISHOR DAS	BRAJ KISHORE PD.(APP)
423.	CR. MISC./12337/2021 392 R.BAIL-1	1	SIKINDRA SAHNI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
424.	CR. MISC./12339/2021 302,34 R.BAIL-1	1	MD. IMAMUL @ MD. EMAMUL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. BHOLA PRASAD INDRAJEET KUMAR
425.	CR. MISC./12344/2021 302,34 R.BAIL-1	1	SUKAN KUMAR @ SUKANT YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G.
426.	CR. MISC./12349/2021 302,304(B),201,34 R.BAIL-1	1	CHANDAN KUMAR @ CHANDAN PASWAN vs THE STATE OF BIHAR	RUDRA DEO	A.G.
427.	CR. MISC./12352/2021 147,148,149,341,3 R.BAIL-1	1	AZIZ MIYAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
428.	CR. MISC./12354/2021 30(a) R.BAIL-1	1	SITA SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
429.	CR. MISC./13761/2021 342,323,354,354(B R.BAIL-1	1	BINAY KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
430.	CR. MISC./13762/2021 302,458,34 R.BAIL-1	1	BINOD SINGH vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH ANKIT KUMAR GAUTAM	A.G.
431.	CR. MISC./13763/2021 376(D),354(D),506 R.BAIL-1	1	SHANKAR CHOUDHARY @ SHANKAR KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
432.	CR. MISC./13766/2021 30(a) R.BAIL-1	1	ASHOK CHAUDHARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
433.	CR. MISC./13767/2021 Regular bail R.BAIL-1	1	VINOD RAI @ BINOD KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
434.	CR. MISC./13769/2021 302,34 R.BAIL-1	1	DEEPAK KUMAR YADAV @ DEEPU KUMAR YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
435.	CR. MISC./13770/2021 436,506 R.BAIL-1	1	MD UMAR vs THE STATE OF BIHAR		A.G.
436.	CR. MISC./13771/2021 399,402,370,370(A R.BAIL-1	1	NATWAR SAH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
437.	CR. MISC./13772/2021 30A,41 R.BAIL-1	1	UDAY YADAV vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.

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438.	CR. MISC./13775/2021 304B,34 R.BAIL-1	1	RAJENDRA RAJBHAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH SHIVAM	A.G.
439.	CR. MISC./13776/2021 147,148,149,341,3 R.BAIL-1	1	GOPAL BHUIYA vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G.
440.	CR. MISC./13778/2021 431,379,420,427,4 R.BAIL-1	1	CHUNNU KUMAR vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
441.	CR. MISC./13779/2021 392 R.BAIL-1	1	UMESH KUMAR SINGH vs THE STATE OF BIHAR	BHANU PRATAP SINGH	A.G.
442.	CR. MISC./13780/2021 304(B),34 R.BAIL-1	1	NASIR MIYAN @ MD. NASIR @ MD. NASRUDDIN vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G.
443.	CR. MISC./13781/2021 379 R.BAIL-1	1	ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
444.	CR. MISC./13782/2021 REGULAR BAIL R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
445.	CR. MISC./13783/2021 302,34, R.BAIL-1	1	RAJESH CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
446.	CR. MISC./13787/2021 302,34 R.BAIL-1	1	PAPPU MAHALDAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
447.	CR. MISC./13790/2021 30(a) R.BAIL-1	1	LALLU MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
448.	CR. MISC./13791/2021 302,304B,34 R.BAIL-1	1	BIWI MARIYAM vs THE STATE OF BIHAR	ARUN PRASAD AMBASTHA BINAY KUMAR SINHA	A.G.
449.	CR. MISC./13792/2021 302,307,341,323,3 R.BAIL-1	1	RAVI YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
450.	CR. MISC./13795/2021 regular bail R.BAIL-1	1	KARAN DHANGAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
451.	CR. MISC./13796/2021 304B,328,34, R.BAIL-1	1	NAJRUL HAQUE @ MD NAJRUL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
452.	CR. MISC./13797/2021 25(1-B)a,26,35 R.BAIL-1	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
453.	CR. MISC./13801/2021 147,148,149,341,3 R.BAIL-1	1	PRAMOD RAI @ PRAMOD KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
454.	CR. MISC./13802/2021 30A,41(1) R.BAIL-1	1	NAWAL KISHORE DAS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
455.	CR. MISC./13804/2021 406,409,420,467,4 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
456.	CR. MISC./13809/2021 379 R.BAIL-1	1	ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
457.	CR. MISC./13812/2021 r.bail R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
458.	CR. MISC./13813/2021 419,420,379 R.BAIL-1	1	BHOLA SHANKAR KUMAR vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	A.G. RAJENDRA KUMAR DEO
459.	CR. MISC./13815/2021 413,414 R.BAIL-1	1	RANDHIR KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
460.	CR. MISC./13816/2021 30A R.BAIL-1	1	MANJAY SINGH vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
461.	CR. MISC./13817/2021 30A,37C R.BAIL-1	1	ASHOK SINGH vs THE STATE OF BIHAR	SUDAMA KUMAR ANAND PRAKASH	A.G.
462.	CR. MISC./13819/2021 30A,56D R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	A.G.
463.	CR. MISC./13823/2021 302 R.BAIL-1	1	UPENDRA PASWAN @ BHUNNA vs THE STATE OF BIHAR	ASHOK KUMAR SANJAY PRASAD	A.G. SUDHIR KUMAR RAJ
464.	CR. MISC./13826/2021 304B,34 R.BAIL-1	1	RAJESH PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
465.	CR. MISC./13827/2021 302,120B R.BAIL-1	1	MATUK YADAV @ MATERAN YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G.
466.	CR. MISC./13828/2021 364A,34 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G. DINESH PRASAD VERMA

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467.	CR. MISC./13833/2021 147,148,149,302,5 R.BAIL-1	1	RAJESH KUMAR @ RAJESH KUMAR AKELA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
468.	CR. MISC./13835/2021 3(1)(r)(s) R.BAIL-1	1	BHUAL MAHTO @ BHUAL KUMAR MAHTO @ BHUAL KUMAR @ MANTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
469.	CR. MISC./13839/2021 30(a) R.BAIL-1	1	SURENDRA PASWAN vs THE STATE OF BIHAR	UGRANATH MALLIK	BRAJ KISHORE PD.(APP)
470.	CR. MISC./13840/2021 392 R.BAIL-1	1	PAKIKSHAN SAHANI vs THE STATE OF BIHAR		A.G.
471.	CR. MISC./13842/2021 That petitioner i R.BAIL-1	1	CHHOTU KUMAR @ CHHOTU THAKUR vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G.
472.	CR. MISC./13845/2021 341,326,307,302,1 R.BAIL-1	1	SATYENDRA PRASAD @ SATYENDRA KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G. NACHIKETA JHA RAGHWENDRA PRATAP SINGH
473.	CR. MISC./13849/2021 REGULAR BAIL R.BAIL-1	1	SHIV NARAYAN MANDAL vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	A.G.
474.	CR. MISC./13850/2021 395, R.BAIL-1	1	LALLA SINGH @ HARSH SINGH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
475.	CR. MISC./13852/2021 regular bail R.BAIL-1	1	KARI SADAI vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
476.	CR. MISC./13855/2021 304B,34 R.BAIL-1	1	JITENDRA PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
477.	CR. MISC./13856/2021 364A,34 R.BAIL-1	1	KEDAR YADAV vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI RENUKA RATNAKAR	A.G.
478.	CR. MISC./13858/2021 420,467,468,471,3 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	SUNIL SRIVASTAVA	A.G.
479.	CR. MISC./13859/2021 302,120B,34 R.BAIL-1	1	LUTAN CHAUDHARY @ AMAR NATH CHAUDHARY vs THE STATE OF BIHAR	VINOD GAUTAM	A.G.
480.	CR. MISC./13861/2021 379,411 R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G.
481.	CR. MISC./13862/2021 30A,38 R.BAIL-1	1	BABLOO KUMAR PATEL vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
482.	CR. MISC./13863/2021 272,273 R.BAIL-1	1	PRAMOD PASWAN vs THE STATE OF BIHAR	RAJ KISHORE SINHA HIMANSHU KUMAR AKELA	A.G.
483.	CR. MISC./13864/2021 272,273,414 R.BAIL-1	1	BABAN KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR RAM PRAKASH KUMAR	A.G.
484.	CR. MISC./13865/2021 4 R.BAIL-1	1	ROUSHAN KUMAR RAI vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
485.	CR. MISC./13867/2021 324,326,307,302,1 IA- 1/2021 () R.BAIL-1	1	KRISHNA YADAV @ KRISHNA SINGH @ KRISHNA PRASAD SINGH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
486.	CR. MISC./13868/2021 341,323,302,34 R.BAIL-1	1	VINOD RAI @ BINOD RAI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
487.	CR. MISC./13870/2021 8,20(b)(ii)(c) R.BAIL-1	1	JITAN SINGH vs THE STATE OF BIHAR	SURAJ DEO SINGH	A.G.
488.	CR. MISC./13877/2021 363,366(A),34 R.BAIL-1	1	MD. KHALID vs THE STATE OF BIHAR	RAVI NANDAN	A.G. ANIL KUMAR
489.	CR. MISC./13880/2021 366(A),313,376,12 R.BAIL-1	1	BIRENDRA KUMAR @ BIRENDRA RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY RAKESH KUMAR	A.G. SANJEEV KUMAR
490.	CR. MISC./13881/2021 30(a) R.BAIL-1	1	ABHIMANYU RAI vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
491.	CR. MISC./13882/2021 341,323,307,302,3 R.BAIL-1	1	JAMSHED BAITHA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. ALOK KUMAR ALOK SANTOSH KUMAR
492.	CR. MISC./13884/2021 bail R.BAIL-1	1	RAJ KISHORE RAY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
493.	CR. MISC./13888/2021 regular bail R.BAIL-1	1	SADDAM HUSSAIN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.

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494.	CR. MISC./13890/2021 147,341,323,324,3 R.BAIL-1	1	MANOHAR MAHTO @ RAM MANOHAR MAHTO @ RAM MANOHAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. MANOJ KUMAR GUPTA GHANSHYAM
495.	CR. MISC./13892/2021 66C,67A R.BAIL-1	1	MD. IMRAN vs THE STATE OF BIHAR	ALOK KUMAR ALOK PRABHAT KUMAR KUMAR DWIJENDRA PRATAP	A.G.
496.	CR. MISC./13893/2021 379,414,34 R.BAIL-1	1	MD. MALEK vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G.
497.	CR. MISC./13894/2021 461,379,411,120(B R.BAIL-1	1	MD. SHAHBAZ vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	A.G.
498.	CR. MISC./13900/2021 467,468,471,420 R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
499.	CR. MISC./13909/2021 25(1-AA),25(1-B)A R.BAIL-1	1	VIKASH KUMAR SINGH @ TIGER vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G.
500.	CR. MISC./13911/2021 341,323,307,302,3 R.BAIL-1	1	DEEPAK KUMAR VISHWAKARMA vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G. AMARENDRA KUMAR SINGH AMARENDRA KUMAR SINGH
501.	CR. MISC./13912/2021 420,120(B),392 R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
502.	CR. MISC./13922/2021 302,201,34,363,36 R.BAIL-1	1	ASHOK PANDIT vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G.
503.	CR. MISC./13923/2021 272,273, R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
504.	CR. MISC./13926/2021 398 R.BAIL-1	1	RAKESH KUMAR @ PINTU @ FAUJI vs THE STATE OF BIHAR	PRASHANT KUMAR AMULYA CHINETRA	A.G.
505.	CR. MISC./13928/2021 20,22 R.BAIL-1	1	BHOLA SAO @ BHOLA SAW vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KUMAR ARYA	A.G.
506.	CR. MISC./13933/2021 420,379,467,468,4 R.BAIL-1	1	VIKASH KUMAR @ VIKESH KUMAR vs THE STATE OF BIHAR	GANESH SHARMA	A.G.
507.	CR. MISC./13935/2021 147,148,149,341,3 R.BAIL-1	1	RAJENDERA YADAV vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G.
508.	CR. MISC./13936/2021 304(B),34 R.BAIL-1	1	JUGAL RAM vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
509.	CR. MISC./13939/2021 121(A) R.BAIL-1	1	ILLIYAS HEMBRAM @ ALLYAS HEMBRAM vs THE STATE OF BIHAR	NARSINGH TANTI	A.G.
510.	CR. MISC./13940/2021 411,413,414,34 R.BAIL-1	1	SHAHWAZ ALAM @ LINDA @ SAHWAJ vs THE STATE OF BIHAR	MD. HUSSAIN	A.G.
511.	CR. MISC./13941/2021 392 R.BAIL-1	1	SARGUN DAS @ SUJEET KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
512.	CR. MISC./13948/2021 363,366A, R.BAIL-1	1	JABED ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
513.	CR. MISC./13949/2021 147,148,149,323,3 R.BAIL-1	1	RUDAL PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
514.	CR. MISC./13950/2021 20,22 R.BAIL-1	1	SUKESH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
515.	CR. MISC./13954/2021 414,34 R.BAIL-1	1	ARUN RAI @ ARUN RAY vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
516.	CR. MISC./13957/2021 272,273 R.BAIL-1	1	ALOK KUMAR vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI	A.G.
517.	CR. MISC./13959/2021 25(1-B)A,26,35 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G.
518.	CR. MISC./13967/2021 406,409,420,467,4 R.BAIL-1	1	GOPI CHANDRA PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G.
519.	CR. MISC./13968/2021 419,420,467,468,4 R.BAIL-1	1	MANISH PRASAD @ DIVYANSHU vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	ANUJ KUMAR DILIP KUMAR	A.G.
520.	CR. MISC./13971/2021 30,32 R.BAIL-1	1	KUMKUM DEVI vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ROHIT RAJ	A.G.



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521.	CR. MISC./13972/2021 364,120b,302,201 R.BAIL-1	1	HEMANT SAHANI @ HEMANT KUMAR SAHANI vs THE STATE OF BIHAR	NITYANAND	RAMCHANDRA SAHNI MRITYUNJAY KUMAR
522.	CR. MISC./13974/2021 304,34 R.BAIL-1	1	SARWAN KUMAR @ SARWAN DAS vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G.
523.	CR. MISC./13976/2021 302,34 R.BAIL-1	1	RAM SAGAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
524.	CR. MISC./13979/2021 341,323,325,307,3 R.BAIL-1	1	SHARMA MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
525.	CR. MISC./13982/2021 365,364,120b R.BAIL-1	1	MD. KHURSHID vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
526.	CR. MISC./13984/2021 Regular bail R.BAIL-1	1	SANJAY RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
527.	CR. MISC./13985/2021 302,307,34 R.BAIL-1	1	MITHILESH SINGH @ MITHILESH PRASAD SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM	A.G. RAM NARESH RAY
528.	CR. MISC./13986/2021 414,34 R.BAIL-1	1	MANISH SINGH @ MANISH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
529.	CR. MISC./15423/2021 30(a),41(i) R.BAIL-1	1	GAJENDRA SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
530.	CR. MISC./15426/2021 regular bail matt R.BAIL-1	1	LUTTAN GOND @ LUTAN @ CHANDRAJEET KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
531.	CR. MISC./15428/2021 304(B),34 R.BAIL-1	1	SANJEET MANDAL @ SANJEEV MANDAL vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
532.	CR. MISC./15429/2021 363,366-A R.BAIL-1	1	SANJAY PASWAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
533.	CR. MISC./15430/2021 376,493,34 R.BAIL-1	1	NAGBHUSAN CHAUDHARY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
534.	CR. MISC./15431/2021 304(B),34 R.BAIL-1	1	KANHAIYA SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
535.	CR. MISC./15432/2021 criminal misc R.BAIL-1	1	HARENDRA RAI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
536.	CR. MISC./15438/2021 302,406,34,120B R.BAIL-1	1	BHAGAT YADAV vs THE STATE OF BIHAR	MADHU PRASUN	A.G. UMESH KUMAR VERMA
537.	CR. MISC./15439/2021 147,148,149,341,3 R.BAIL-1	1	DHANANJAY CHAUHAN vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
538.	CR. MISC./15443/2021 304B,34, R.BAIL-1	1	BAIDYANATH YADAV vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
539.	CR. MISC./15444/2021 25(1-b)a,26 R.BAIL-1	1	SANJAY PASWAN vs THE STATE OF BIHAR	GANESH SHARMA	A.G.
540.	CR. MISC./15445/2021 392 R.BAIL-1	1	LAMANTU KUMAR @ LEMONTU KUMAR @ LAWANTU KUMAR vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
541.	CR. MISC./15449/2021 302,34 R.BAIL-1	1	SUNDAR PANDIT @ SHYAM SUNDAR PANDIT vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. VINAY KUMAR MISHRA
542.	CR. MISC./15450/2021 272,273,414,34 R.BAIL-1	1	MANNU THAKUR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
543.	CR. MISC./15451/2021 363,366A,34 R.BAIL-1	1	ARJUN SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
544.	CR. MISC./15454/2021 272,273 R.BAIL-1	1	GHURAN MAHTO vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
545.	CR. MISC./15457/2021 regular bail R.BAIL-1	1	SAJID AHMAD @ SAJID ALAM vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	A.G. GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY

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546.	CR. MISC./15458/2021 147,148,149,341,3 R.BAIL-1	1 HARE KRISHNA SRIVASTAVA @ PAMPAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
547.	CR. MISC./15459/2021 272,273,414 R.BAIL-1	1 RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	A.G.
548.	CR. MISC./15460/2021 379 R.BAIL-1	1 RAMYEE RAM vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
549.	CR. MISC./15464/2021 302,201,34 R.BAIL-1	1 PRIYA RANJAN SINGH @ CHHOTU SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
550.	CR. MISC./15467/2021 302,34 R.BAIL-1	1 PANKAJ KUMAR TIWARI vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G.
551.	CR. MISC./15469/2021 302,34 R.BAIL-1	1 MAKHAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
552.	CR. MISC./15473/2021 341,323,307,302,3 R.BAIL-1	1 OSHAID BAITHA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. ALOK KUMAR ALOK SANTOSH KUMAR
553.	CR. MISC./15474/2021 30A R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
554.	CR. MISC./15475/2021 307,392, R.BAIL-1	1 RAJEEV YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
555.	CR. MISC./15480/2021 21-A R.BAIL-1	1 LALLO SAH @ JAI PRAKASH GUPTA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
556.	CR. MISC./15482/2021 409,406,419,420,1 R.BAIL-1	1 RAJENDRA PANDIT vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
557.	CR. MISC./15483/2021 regular bail R.BAIL-1	1 SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
558.	CR. MISC./15485/2021 341,323,324,307,5 R.BAIL-1	1 SULO PASWAN @ SURENDRA PASWAN vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
559.	CR. MISC./15492/2021 302,304B,34 R.BAIL-1	1 LALAN SINGH vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH	A.G. VIPIN KUMAR SINGH
560.	CR. MISC./15493/2021 30(a) R.BAIL-1	1 RAMU SINGH @ RAMU PATEL vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
561.	CR. MISC./15495/2021 395 R.BAIL-1	1 HARUN KUMAR @ HAROON KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
562.	CR. MISC./15496/2021 regular bail R.BAIL-1	1 RANJAN KUMAR vs THE STATE OF BIHAR	AKASH CHATURVEDI	A.G.
563.	CR. MISC./15497/2021 30(a) R.BAIL-1	1 RUPA DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
564.	CR. MISC./15504/2021 307,34 R.BAIL-1	1 NILESH @ FUCHANA YADAV vs THE STATE OF BIHAR	SADANAND PASWAN	A.G.
565.	CR. MISC./15506/2021 392 R.BAIL-1	1 ABHIMANYU YADAV @ ABHIMANNU YADAV @ ABHIMANYU KR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
566.	CR. MISC./15509/2021 30A,56D R.BAIL-1	1 MOHAN SAHA @ MOHAN SHA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
567.	CR. MISC./15515/2021 30A R.BAIL-1	1 SAROJ RAI @ SAROJ KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
568.	CR. MISC./15518/2021 419,420,379 R.BAIL-1	1 SANJAY KUMAR @ SANJAY KUMAR SONI @ PINTU SONI vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
569.	CR. MISC./15524/2021 307,385,387,34 R.BAIL-1	1 RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	SHIV PRATAP AJIT KUMAR DINKAR KUMAR	A.G.
570.	CR. MISC./15529/2021 147,148,149,447,4 R.BAIL-1	1 AMIT KUMAR @ JALANDHAR KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G.
571.	CR. MISC./15535/2021 354B,34 R.BAIL-1	1 NITISH PATEL vs THE STATE OF BIHAR	SANJAY SINHA MD FAZLE KARIM	A.G.
572.	CR. MISC./15536/2021 30A,38(1),41(1) R.BAIL-1	1 DEVANAND RAM vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
573.	CR. MISC./15537/2021 380,411,34 R.BAIL-1	1 SHANKER KUMAR THAKUR @ SHANKER KUMAR vs THE STATE OF BIHAR	MANISH KUMAR PRAMOD KUMAR CHAKRAVARTI	A.G.

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574.	CR. MISC./15541/2021 302,120(B),34 R.BAIL-1	1	ROHIT DAS vs THE STATE OF BIHAR	PRANAV KUMAR KUMARI SEEMA	A.G.
575.	CR. MISC./15542/2021 25(1-b)a,26,35 R.BAIL-1	1	SUJEET KUMAR SINGH vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
576.	CR. MISC./15543/2021 20,22,23,24 R.BAIL-1	1	PANKAJ SINGH vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G.
577.	CR. MISC./15546/2021 304B,201,34 R.BAIL-1	1	JITENDRA KUMAR @ BIKRAM @ BIKRAM KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. DAYANAND SINGH NAGADEO CHOUBEY DAYANAND SINGH NAGADEO CHOUBEY
578.	CR. MISC./15547/2021 413,414,34 R.BAIL-1	1	UMESH YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
579.	CR. MISC./15550/2021 147,148,149,341,3 R.BAIL-1	1	MANJESH YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
580.	CR. MISC./15551/2021 25(1-AA),25(1-B)A R.BAIL-1	1	SOMAN KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G.
581.	CR. MISC./15555/2021 302,120B,34 R.BAIL-1	1	KAJAL KINNAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G.
582.	CR. MISC./15558/2021 302,201/34 R.BAIL-1	1	PANKAJ THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
583.	CR. MISC./15559/2021 392 R.BAIL-1	1	MANISH PATEL@ MANISH KUMAR PATEL @ MANISH KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
584.	CR. MISC./15561/2021 376,G R.BAIL-1	1	BINODI RAJBANSHI @BINOD RAHBANSHI vs THE STATE OF BIHAR	RINA SINHA	A.G.
585.	CR. MISC./15564/2021 376,376(DA),34 R.BAIL-1	1	KUNDAN KUMAR RAY @ KUNDAN KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
586.	CR. MISC./15567/2021 385,387 R.BAIL-1	1	RAKESH RAI @ RAKESH KUMAR vs THE STATE OF BIHAR	SHIV PRATAP AJIT KUMAR DINKAR KUMAR	A.G.
587.	CR. MISC./15569/2021 30A R.BAIL-1	1	DEEPU SAH vs THE STATE OF BIHAR	SHIV PRASAD GUPTA MUKESH KUMAR SINGH	A.G.
588.	CR. MISC./15571/2021 363,366,323,504,5 R.BAIL-1	1	ACHCHE KUMAR RAM vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
589.	CR. MISC./15572/2021 20(B)(II)(C),22(C R.BAIL-1	1	MUNGA GOPE vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G.
590.	CR. MISC./15573/2021 25(1-B)A,26,35 R.BAIL-1	1	SANNY YADAV @ GOLU vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ ANUJ KUMAR	A.G.
591.	CR. MISC./15574/2021 364,302,201,307,3 R.BAIL-1	1	VIJAY SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G. MUKESH KUMAR RAM NIBASH PRASAD
592.	CR. MISC./15575/2021 33,41,42 R.BAIL-1	1	SABIR ALAM @ SADIR ALAM vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
593.	CR. MISC./15577/2021 382,120(B),411,41 R.BAIL-1	1	LAW KUMAR @ LAW KUMAR SINGH vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA	A.G.
594.	CR. MISC./15579/2021 30A R.BAIL-1	1	RISHU SINGH vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G.
595.	CR. MISC./15580/2021 27,29,30 R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
596.	CR. MISC./15581/2021 341,323,324,307,5 R.BAIL-1	1	RAMASHISH JHA vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
597.	CR. MISC./15582/2021 370,374,34 R.BAIL-1	1	MD. SAKIB vs THE STATE OF BIHAR	SUBHEN SARKAR PRABHAT KUMAR DIPAK	A.G.
598.	CR. MISC./15585/2021 341,323,504,302,3 R.BAIL-1	1	SONU CHOUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G. SANJAY KUMAR SINGH

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599.	CR. MISC./15586/2021 341,323,504,307,3 R.BAIL-1	1	JITENDRA SINGH @ JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
600.	CR. MISC./15589/2021 302,202,34 R.BAIL-1	1	HARI MANJHI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
601.	CR. MISC./15590/2021 365,302,201 R.BAIL-1	1	BITTU PAL vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
602.	CR. MISC./15591/2021 307,504,506,34 R.BAIL-1	1	DABLU SINGH vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA (AOR 44)	A.G.
603.	CR. MISC./15593/2021 290,120B R.BAIL-1	1	SANTOSH SINGH vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY UDBHAV VAISHNAVI SINGH	A.G.
604.	CR. MISC./15600/2021 364,34 R.BAIL-1	1	KAMAL RAI vs THE STATE OF BIHAR	SATYA PRAKASH BIDHAN CHANDRA	A.G.
605.	CR. MISC./15603/2021 147,302,506, R.BAIL-1	1	ABRE ALAM vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. BIJAY PRAKASH SINGH
606.	CR. MISC./15604/2021 498A,307,326,435, R.BAIL-1	1	PAWAN MANDAL vs THE STATE OF BIHAR	MD. ATAUR RAHMAN ANISUR RAHMAN	A.G.
607.	CR. MISC./15605/2021 272,273,34 R.BAIL-1	1	VIVEK SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
608.	CR. MISC./15607/2021 25(1-B)a,26,35 R.BAIL-1	1	SANJEET KUMAR vs THE STATE OF BIHAR	APURVA KUMAR ARJUN KUMAR KUMAR VIKRAM SHASHANK SHEKHAR JHA	A.G.
609.	CR. MISC./15612/2021 REGULAR BAIL R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
610.	CR. MISC./15613/2021 395 R.BAIL-1	1	LALESHWAR SAHNI @ RAJU RABIDAS @ LALU SAHNI vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
611.	CR. MISC./15615/2021 302,34 R.BAIL-1	1	UMESH SINGH @ UMESH KUMAR SINGH @ UMESH KU SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
612.	CR. MISC./15617/2021 376 R.BAIL-1	1	NOORSHAD @ ALAM vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
613.	CR. MISC./15620/2021 346,367,370,370A, R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
614.	CR. MISC./15623/2021 376,511,324 R.BAIL-1	1	BIDYA SADAI @ BIDHYA SADAI vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G.
615.	CR. MISC./15624/2021 376, R.BAIL-1	1	SONELAL KEWAT @ SONU vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH KANHAIYA KUMAR SINGH	MOHAMMED ARIF
616.	CR. MISC./15625/2021 147,148,149,341,3 R.BAIL-1	1	TUNTUN YADAV @ TUNTUN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
617.	CR. MISC./15627/2021 Regular bail R.BAIL-1	1	RANJEET BARNWAL @ RANJEET KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
618.	CR. MISC./15629/2021 302 R.BAIL-1	1	MANJAY RAI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G. ALOK KUMAR SINHA
619.	CR. MISC./15636/2021 30A R.BAIL-1	1	RAJU YADAV vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
620.	CR. MISC./15637/2021 384,386,387,120B, R.BAIL-1	1	RAVI RAJ @ RAVI KUMAR @ AAFAT vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G.
621.	CR. MISC./15639/2021 439,440 R.BAIL-1	1	MD. SAJJAD vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
622.	CR. MISC./15640/2021 409,420,467,468,4 R.BAIL-1	1	SARITA JHA vs THE CINERAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA

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623.	CR. MISC./15644/2021 regular bail R.BAIL-1	1 PINTU CHAUDHARY @ PRASHANT CHAUDHARY vs THE STATE OF BIHAR	ANUJ KUMAR SANJAY KUMAR SINHA PANKAJ KUMAR SINHA MADHAV RAJ PRIYANKA SINGH	A.G.
624.	CR. MISC./15646/2021 302,34 R.BAIL-1	1 MD KHURSID vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR VAISHNAVI SINGH	A.G. ANISH KUMAR
625.	CR. MISC./15655/2021 147,149,341,323,3 R.BAIL-1	1 BHUSHAN YADAV vs THE STATE OF BIHAR	SAROJ SHANDILYA	BINOD KUMAR
626.	CR. MISC./15657/2021 302,307,353,332,3 R.BAIL-1	1 YOGENDRA RAJAK @ CHHOTU RAJAK vs THE STATE OF BIHAR	ALKA SINGH	A.G.
627.	CR. MISC./15665/2021 4,6 R.BAIL-1	1 ABDUL JABBAR @ ABDUL ZABAR NUT @ ZABAR NUT vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
628.	CR. MISC./15671/2021 392 R.BAIL-1	1 MANU YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
629.	CR. MISC./17137/2021 8,20,29, R.BAIL-1	1 MAHENDRA MUKHIYA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
630.	CR. MISC./17138/2021 147,148,149,341,3 R.BAIL-1	1 KRISHNA RAM vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
631.	CR. MISC./17140/2021 379,411 R.BAIL-1	1 BITTU KUMAR @ BALA vs THE STATE OF BIHAR	RAJESH KUMAR SINGH ARVIND KUMAR	A.G.
632.	CR. MISC./17143/2021 20(b)(ii)(c),22(b R.BAIL-1	1 RAM JI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
633.	CR. MISC./17145/2021 379 R.BAIL-1	1 FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
634.	CR. MISC./17159/2021 506,307,34 R.BAIL-1	1 RANJEET SINGH @ RANJIT SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
635.	CR. MISC./17163/2021 304B,34 R.BAIL-1	1 BINOD RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
636.	CR. MISC./17164/2021 366A R.BAIL-1	1 MD IRFAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH	A.G.
637.	CR. MISC./17165/2021 30A R.BAIL-1	1 RAJ KUMAR SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN	A.G.
638.	CR. MISC./17167/2021 414,34, R.BAIL-1	1 BITTOO KUMAR @ BITHLA @ BITALA vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
639.	CR. MISC./17171/2021 394 R.BAIL-1	1 NATA MANDAL @ SANDEEP MANDAL @ SANDEEP vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
640.	CR. MISC./17173/2021 302,201,34 R.BAIL-1	1 CHUN CHUN PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
641.	CR. MISC./17174/2021 341,354A R.BAIL-1	1 AMAR KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
642.	CR. MISC./17175/2021 8C,21A, R.BAIL-1	1 SUSHAN MANJHI @ SUSAN MAJHI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
643.	CR. MISC./17178/2021 false implcation R.BAIL-1	1 RAJNISH CHAUDHARY vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
644.	CR. MISC./17182/2021 341,323,498(A),34 R.BAIL-1	1 ANIL KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAJESH KUMAR
645.	CR. MISC./17183/2021 392 R.BAIL-1	1 VINOD RAY vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
646.	CR. MISC./17184/2021 498A,363,364,304B R.BAIL-1	1 CHOUBEY YADAV vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	A.G.
647.	CR. MISC./17185/2021 376, R.BAIL-1	1 THE STATE OF BIHAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH ARTI KUMARI	A.G.
648.	CR. MISC./17188/2021 147,148,149,324,3 R.BAIL-1	1 SHEOJI SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH PRABHAT KUMAR MUNNA ASHUTOSH KUMAR	A.G. AJAY KUMAR PANDEY

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649.	CR. MISC./17190/2021 414,34 R.BAIL-1	1	FUTAI SINGH @ SUDHIR SINGH @ FUTANI SINGH vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
650.	CR. MISC./17200/2021 regular bail R.BAIL-1	1	SHIKHU MUSHAR @ SUKHU MUSHAR vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G.
651.	CR. MISC./17204/2021 regular bail R.BAIL-1	1	ASIF ALI @ ASHIF ALI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
652.	CR. MISC./17205/2021 379,411, R.BAIL-1	1	DILKHUSH KUMAR vs THE STATE OF BIHAR	NAJEEB AHMAD WASI AHMAD KHAN	A.G.
653.	CR. MISC./17207/2021 354,354A,450,504, R.BAIL-1	1	ZAKIR RAIN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
654.	CR. MISC./17211/2021 302,34, R.BAIL-1	1	ARJUN SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
655.	CR. MISC./17213/2021 395,412 R.BAIL-1	1	CHHOTU SINGH BHOKTA @ UPENDRA SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
656.	CR. MISC./17221/2021 365,302,201 R.BAIL-1	1	LALJEE CHAUDHARY vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. SUBASH KUMAR
657.	CR. MISC./17223/2021 30A R.BAIL-1	1	ASHOK CHAUDHARY @ ASHOK CHAUDHARI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
658.	CR. MISC./17224/2021 30A,41(1) R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	VIJAY KUMAR VIJAY KUMAR	A.G.
659.	CR. MISC./17234/2021 304(B),201 R.BAIL-1	1	RAJ KUMAR PASWAN @ BULBUL PASWAN vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
660.	CR. MISC./17235/2021 392, R.BAIL-1	1	MITHUN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
661.	CR. MISC./17241/2021 420,409, R.BAIL-1	1	DIWAKAR KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
662.	CR. MISC./17242/2021 382,120(B),411,34 R.BAIL-1	1	MD. SADDIQUE HUSSAIN vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA	A.G.
663.	CR. MISC./17244/2021 341,323,324,379,4 R.BAIL-1	1	CHANDAN BIND @ CHANDAN NISHAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
664.	CR. MISC./17247/2021 regular bail R.BAIL-1	1	PREM KUMAR @ PREM MAHTO vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
665.	CR. MISC./17251/2021 307,324 R.BAIL-1	1	BANKA YADAV @ AMARJEET KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
666.	CR. MISC./17252/2021 147,148,149,341,3 R.BAIL-1	1	VIJAY YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
667.	CR. MISC./17255/2021 147,148,149,341,3 R.BAIL-1	1	MANTUN SINGH vs THE STATE OF BIHAR	KANCHAN KUMAR SINGH	A.G.
668.	CR. MISC./17258/2021 30A R.BAIL-1	1	BIKAU PASWAN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	A.G.
669.	CR. MISC./17260/2021 30A,38,41 R.BAIL-1	1	BRAJ MOHAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
670.	CR. MISC./17263/2021 341,323,307,504,5 R.BAIL-1	1	RAVI YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
671.	CR. MISC./17266/2021 regular bail R.BAIL-1	1	AMNA KHATOON vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	A.G.
672.	CR. MISC./17267/2021 30A R.BAIL-1	1	ARVIND KUMAR SHARMA vs THE STATE OF BIHAR	RAJEEV RANJAN	SHYAM KUMAR SINGH
673.	CR. MISC./17272/2021 302,34, R.BAIL-1	1	SHIV NARAYAN YADAV @ SUPAN YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
674.	CR. MISC./17273/2021 302,147,148,149 R.BAIL-1	1	MUKESH RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
675.	CR. MISC./17274/2021 30A R.BAIL-1	1	ANSHU KUMAR @ ANSHU KUMAR GUPTA vs THE STATE OF BIHAR	SANJAY MANDAL MANINDRA KISHORE SINGH SIYARAM PANDEY	MRITUNJAY KUMAR NIRALA
676.	CR. MISC./17275/2021 419,420,379 R.BAIL-1	1	RAM BABU KUMAR @ RAM BABU DAS vs THE STATE OF BIHAR	KUMARI SHUBHAM ARUN KUMAR JITENDRA KUMAR BHARTI	A.G.

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677.	CR. MISC./17276/2021 30A R.BAIL-1	1	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G.
678.	CR. MISC./17277/2021 30A,41(I)(II) R.BAIL-1	1	NARENDRA KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
679.	CR. MISC./17278/2021 30A,37(B)(C) R.BAIL-1	1	MUNNA KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	A.G.
680.	CR. MISC./17282/2021 20,22 R.BAIL-1	1	MAHAVIR KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR PRAGYA ANAND VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
681.	CR. MISC./17284/2021 302,34, R.BAIL-1	1	AMAN KUMAR @ SUGAN vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
682.	CR. MISC./17285/2021 414 R.BAIL-1	1	RUPESH KUMAR YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
683.	CR. MISC./17289/2021 147,149,323,341,3 R.BAIL-1	1	MD. HASHIM vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G.
684.	CR. MISC./17290/2021 Regular bail R.BAIL-1	1	ASHOK SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE MAHBOOB ASHRAF	A.G.
685.	CR. MISC./17292/2021 379,511 R.BAIL-1	1	ALI SHEIKH MOHAMMAD vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
686.	CR. MISC./17293/2021 38 R.BAIL-1	1	SANTOSH PATEL vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
687.	CR. MISC./17298/2021 30(a),30(c) R.BAIL-1	1	SHYAMDEO CHAUDHARY @ SHYAMDEV CHAUDHARI vs THE STATE OF BIHAR	BINDESWARI SINGH VINOD KUMAR	A.G.
688.	CR. MISC./17301/2021 376(D) R.BAIL-1	1	SUDHIR KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH AMBRISH RAHUL	A.G.
689.	CR. MISC./17303/2021 r.bail R.BAIL-1	1	MD. JAHRUL @ JAHRUL vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
690.	CR. MISC./17305/2021 392 R.BAIL-1	1	VIJAY MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
691.	CR. MISC./17308/2021 147,148,149,341,3 R.BAIL-1	1	RAKESH SAHNI @ RAJESH SAHNI vs THE STATE OF BIHAR	SUNIL PRASAD GANESH SHARMA	A.G.
692.	CR. MISC./17313/2021 419,420,414 R.BAIL-1	1	ROCKY KUMAR vs THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	A.G.
693.	CR. MISC./17314/2021 379 R.BAIL-1	1	ANIL SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
694.	CR. MISC./17315/2021 342,343,323,308,3 R.BAIL-1	1	MANILAL MUKHIA @ MANILAL MUKHIYA vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
695.	CR. MISC./17317/2021 394 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
696.	CR. MISC./17319/2021 304(B),201,34 R.BAIL-1	1	DHANILAL YADAV vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDY	A.G.
697.	CR. MISC./17320/2021 461,379 R.BAIL-1	1	MD. SAMIR @ SAMIRUDDIN @ MD. SAMEER ALAM vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
698.	CR. MISC./17326/2021 302,34 R.BAIL-1	1	CHHOTELAL RAM vs THE STATE OF BIHAR	NALIN KUMAR	A.G.
699.	CR. MISC./17328/2021 304(B),201,34 R.BAIL-1	1	NARESH SAHNI @ RAM NARESH SAHANI @ NARESH SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV	A.G.
700.	CR. MISC./17335/2021 272,273 R.BAIL-1	1	MADAN SAHNI vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G.
701.	CR. MISC./17337/2021 272,273 R.BAIL-1	1	LALBABU SAHANI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
702.	CR. MISC./17341/2021 30A R.BAIL-1	1	VIKASH KUMAR @ VIKASH SINGH vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
703.	CR. MISC./17344/2021 30A R.BAIL-1	1	LAL BABU KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G.
704.	CR. MISC./17345/2021 376(B),420,506 R.BAIL-1	1	KAPIL KUSHWAHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.

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705.	CR. MISC./17346/2021 376/34 R.BAIL-1	1 SHANKAR PASWAN vs THE STATE OF BIHAR	SURESH KUMAR ISHWAR	A.G.
706.	CR. MISC./17352/2021 439,440 R.BAIL-1	1 RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G.
707.	CR. MISC./17353/2021 25(1-B)A,26,35, R.BAIL-1	1 MD. UMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
708.	CR. MISC./17354/2021 regular bail R.BAIL-1	1 RAMAKANT PRASAD vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
709.	CR. MISC./17355/2021 272,273 R.BAIL-1	1 SUJIT CHAURASIYA vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
710.	CR. MISC./17357/2021 304(B),34 R.BAIL-1	1 BHARAT SAH @ BHARATH SAH vs THE STATE OF BIHAR	SATYA PRAKASH RITURAJ SINGH	A.G.
711.	CR. MISC./17359/2021 272,273,420,34 R.BAIL-1	1 RAM LOCHAN PRASAD vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
712.	CR. MISC./17360/2021 302,201,120B R.BAIL-1	1 PAWAN MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
713.	CR. MISC./17363/2021 20,22 R.BAIL-1	1 SATYAM KUMAR @ CHHOTU vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
714.	CR. MISC./17366/2021 41,47,30A,38(1) R.BAIL-1	1 DEEP NARAYAN HAJRA @ DEEP NARAYAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
715.	CR. MISC./17367/2021 379,120(B),34 R.BAIL-1	1 UMESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
716.	CR. MISC./17369/2021 302,34 R.BAIL-1	1 GURIYA MISHRA vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ NAVIN KUMAR	A.G.
717.	CR. MISC./17370/2021 376,511 R.BAIL-1	1 MUKESH KUMAR @ MUKESH PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
718.	CR. MISC./17373/2021 272,273 R.BAIL-1	1 PRAMESH MAHTO @ PARVESH MAHTO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
719.	CR. MISC./17374/2021 147,148,149,307,5 R.BAIL-1	1 PRASHANT PRATAP @ PRASHANT KUMAR vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
720.	CR. MISC./17375/2021 447,341,323,325,3 R.BAIL-1	1 MADAN DAS vs THE STATE OF BIHAR	RAVI BHARDWAJ NILESH SINHA	A.G.
721.	CR. MISC./17376/2021 392 R.BAIL-1	1 PREM YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
722.	CR. MISC./17379/2021 302,201,120,B, R.BAIL-1	1 ASHOK PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
723.	CR. MISC./17382/2021 27 R.BAIL-1	1 SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA BASANTI KUMARI	A.G.
724.	CR. MISC./17383/2021 147,149,341,323,3 R.BAIL-1	1 PRAVESH RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
725.	CR. MISC./17385/2021 379, R.BAIL-1	1 DINESH SAH @ RAJESH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
726.	CR. MISC./17387/2021 304(B),34 R.BAIL-1	1 PARIKHA YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
727.	CR. MISC./17389/2021 30A R.BAIL-1	1 BIRJESH KUMAR YADAV @ BRIJESH KUMAR YADAV @ BIRJESH YADAV vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
728.	CR. MISC./17390/2021 304B,201,34 R.BAIL-1	1 JALDHAN BIND vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G.
729.	CR. MISC./18722/2021 30A R.BAIL-1	1 BUDHAN SAHNI @ BUDHAN SAHANI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
730.	CR. MISC./18724/2021 347,420,406,409,1 R.BAIL-1	1 RAJA RAM KAMAT vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD	A.G.
731.	CR. MISC./18726/2021 399,402,413,414 R.BAIL-1	1 SUSHIL SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.



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732.	CR. MISC./18728/2021 394,395,397 R.BAIL-1	1	BHOLA KUMAR GOND vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
733.	CR. MISC./18731/2021 302/34 R.BAIL-1	1	MD. FAIZUL ANSARI vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G.
734.	CR. MISC./18732/2021 30,30(A) R.BAIL-1	1	CHANDAN SAH vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
735.	CR. MISC./18733/2021 188,399,402 R.BAIL-1	1	BIJAY DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
736.	CR. MISC./18734/2021 447,337,338,302,3 R.BAIL-1	1	MD ASHFAQUE vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	A.G. APRAJITA
737.	CR. MISC./18745/2021 30(a),37(C) R.BAIL-1	1	ARJUN TUDU vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
738.	CR. MISC./18746/2021 30(a) R.BAIL-1	1	BIKRAM SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
739.	CR. MISC./18748/2021 379,411,34 R.BAIL-1	1	RISHIDHI BHUSHAN @ CHHOTU vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
740.	CR. MISC./18749/2021 37(c) R.BAIL-1	1	KANCHAN KUMAR @ KANCHAN KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
741.	CR. MISC./18751/2021 363,365,372,373 R.BAIL-1	1	BHOLU @ SAHABUDDIN @ MD SAHABUDDIN ANSARI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
742.	CR. MISC./18752/2021 30(a),41(1)(2) R.BAIL-1	1	BALESHWAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
743.	CR. MISC./18753/2021 302,34 R.BAIL-1	1	ROSHAN YADAV @ ROUSHAN vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
744.	CR. MISC./18754/2021 392 R.BAIL-1	1	CHANCHAL MISHRA vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA	A.G.
745.	CR. MISC./18758/2021 147,149,341,323,3 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
746.	CR. MISC./18766/2021 147,148,149,341,3 R.BAIL-1	1	MUNNA MANJHI vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI AVNITA MANDILWAR	SANJAY KUMAR
747.	CR. MISC./18768/2021 341,323,325,307,3 R.BAIL-1	1	RAMDEV YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	SANJAY KUMAR TIWARY
748.	CR. MISC./18769/2021 30(a) R.BAIL-1	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
749.	CR. MISC./18772/2021 30A R.BAIL-1	1	AMIT KUMAR SINGH @ AMIT KUMAR vs THE STATE OF BIHAR	BHAGYA NARAYAN JHA	SUNIL KUMAR PANDEY
750.	CR. MISC./18775/2021 272,273 R.BAIL-1	1	SANJAY RAI @ SANJAI KUMAR YADAV vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	RAJ BALLABH SINGH
751.	CR. MISC./18776/2021 30(a),36,38(1) R.BAIL-1	1	BULLA @ BULLA MIAN vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
752.	CR. MISC./18779/2021 30(a) R.BAIL-1	1	RISHI KUMAR @ RISHIRAJ KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
753.	CR. MISC./18780/2021 395, R.BAIL-1	1	DHARMENDRA KUMAR @ DOMA vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH MD. KAMAL UDDIN	PANCHA NAND PANDIT
754.	CR. MISC./18783/2021 30-A,C R.BAIL-1	1	JITENDRA MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
755.	CR. MISC./18789/2021 30(a) R.BAIL-1	1	RANBIR PASWAN vs THE STATE OF BIHAR	SANJAY PARASMANI MARUTH NATH ROY	A.G.
756.	CR. MISC./18790/2021 147,148,149,341,3 R.BAIL-1	1	PRABHAKAR YADAV vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
757.	CR. MISC./18791/2021 regular bail R.BAIL-1	1	RAGHWENDRA MANDAL vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
758.	CR. MISC./18792/2021 401,414,273 R.BAIL-1	1	BOKA DOM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
759.	CR. MISC./18795/2021 25(1-B)a,26 R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR PRASOON SINHA	NITYANAND
760.	CR. MISC./18796/2021 341,342,323,324,3 R.BAIL-1	1	JITENDRA KUMAR @ JITENDRA SAH vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.

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761.	CR. MISC./18797/2021 147,148,149,341,3 R.BAIL-1	1 DULARI DEVI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
762.	CR. MISC./18798/2021 379 R.BAIL-1	1 AKRIT KUMAR @ AKRIT @ BITTU KUMAR @ BITTU vs THE STATE OF BIHAR	AJAY KUMAR JAIN ALKA	A.G.
763.	CR. MISC./18799/2021 302,201,34 R.BAIL-1	1 DR. BARISH @ WARISH @ MD.WARISH vs THE STATE OF BIHAR	SHASHANK SHEKHAR UDBHAV SHIVAM	A.G. ABHIJEET GAUTAM VIJAY KISHORE BHARTI
764.	CR. MISC./18803/2021 401,413,414,411,4 R.BAIL-1	1 RABINDRA PASWAN @ SONU vs THE STATE OF BIHAR	RAKESH MOHAN SINGH	A.G.
765.	CR. MISC./18804/2021 272,273,290,414 R.BAIL-1	1 SANJAY KUMAR@SANJEEV KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	A.G.
766.	CR. MISC./18805/2021 30-A R.BAIL-1	1 SUSHIL JHA @ SUSHIL KUMAR JHA vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
767.	CR. MISC./18806/2021 302,120(B),201,34 R.BAIL-1	1 NARESH PRASAD SINGH @ RAM NARESH PRASAD SINGH @ RAM NARESH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR	A.G.
768.	CR. MISC./18808/2021 341,323,324,307,3 R.BAIL-1	1 GANDHI MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
769.	CR. MISC./18809/2021 120 R.BAIL-1	1 RAJESHWAR RAI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G.
770.	CR. MISC./18811/2021 399,402,413,414 R.BAIL-1	1 VIJAY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
771.	CR. MISC./18814/2021 30(a),56(D) R.BAIL-1	1 MD. SHAMSHER vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMARENDRA KUMAR JHA	A.G.
772.	CR. MISC./18815/2021 272,273 R.BAIL-1	1 JITENDRA CHAUDHARY @ JITU CHAUDHARY @ JITENDRA vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G.
773.	CR. MISC./18816/2021 30(a) R.BAIL-1	1 MURARI SINGH vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G.
774.	CR. MISC./18817/2021 304 R.BAIL-1	1 DR. R.R PATEL @ DR. RAVI RAMAN PATEL @ KUNDAN SINGH @ RAVI RAMAN PATEL @ RAVI RANJAN PATEL vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
775.	CR. MISC./18819/2021 147,148,149,341,3 R.BAIL-1	1 JAIRAM MAHTO vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR	YOGENDRA KUMAR SINGH
776.	CR. MISC./18822/2021 147,149,133,323,3 R.BAIL-1	1 BHOLA PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	RAJENDRA PRASAD NAT
777.	CR. MISC./18823/2021 120(B),34 R.BAIL-1	1 MANOJ BAIETHA vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR PRAVIN KUMAR	A.G.
778.	CR. MISC./18825/2021 8,20(b)(ii)(A),25 R.BAIL-1	1 HAKIM MIAN @ MD HAKIM MIAN vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
779.	CR. MISC./18826/2021 324,326,302, R.BAIL-1	1 BANTI TIWARY vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY NARESH KUMAR MEHTA	SANJAY KUMAR TIWARY
780.	CR. MISC./18827/2021 30(a),36,41(1) R.BAIL-1	1 PRAVEEN KUMAR @ HERO vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G.
781.	CR. MISC./18828/2021 392 R.BAIL-1	1 MANISH PANDEY @ NAGA PANDEY vs THE STATE OF BIHAR	CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA JAI VARDHAN NARAYAN	PANCHA NAND PANDIT
782.	CR. MISC./18829/2021 414 R.BAIL-1	1 KAMENDRA KUMAR YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
783.	CR. MISC./18831/2021 399,402, R.BAIL-1	1 ANISH KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	RENUKA RATNAKAR
784.	CR. MISC./18832/2021 272,273 R.BAIL-1	1 MD. MUSTAFA vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	A.G.

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785.	CR. MISC./18834/2021 304,34 R.BAIL-1	1 GAURI PRASAD vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
786.	CR. MISC./18835/2021 30(a) R.BAIL-1	1 RAJNISH SINGH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
787.	CR. MISC./18838/2021 30(a) R.BAIL-1	1 DEEP NARAYAN RAM vs THE STATE OF BIHAR	MAYANK MANI ASHOK KUMAR SINGH	A.G.
788.	CR. MISC./18840/2021 304(B),201,34 R.BAIL-1	1 TUNTUN PASWAN vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	A.G.
789.	CR. MISC./18843/2021 30A R.BAIL-1	1 MAHESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
790.	CR. MISC./18845/2021 376 R.BAIL-1	1 MD. TAUSIF @ TAUSIF @ MD. TAUSIF ALAM vs THE STATE OF BIHAR	SANJAY KUMAR SINGH SANJAY KUMAR MRIGENDRA PRATAP SINGH	SUCHETA YADAV
791.	CR. MISC./18852/2021 304B,120B,34, R.BAIL-1	1 CHUNU SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	A.G.
792.	CR. MISC./18853/2021 30,30A,33,34,36,4 R.BAIL-1	1 PRADEEP CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
793.	CR. MISC./18855/2021 399,402 R.BAIL-1	1 AMIT KUMAR @ RAHUL vs THE STATE OF BIHAR	ANUJ KUMAR NAVNEET KUMAR	A.G.
794.	CR. MISC./18858/2021 302,34 R.BAIL-1	1 RITLAL SAH @ DAHRU SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
795.	CR. MISC./18860/2021 364A,34 R.BAIL-1	1 RAHUL KUMAR @ SONU vs THE STATE OF BIHAR	SHIVAM UDBHAV	A.G.
796.	CR. MISC./18863/2021 224,225,323,325,3 R.BAIL-1	1 PAPPU KUMAR @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
797.	CR. MISC./18865/2021 120(B) R.BAIL-1	1 SANTOSH KUMAR @ SANTOSH PASWAN vs THE STATE OF BIHAR	ANWAR KARIM	A.G.
798.	CR. MISC./18867/2021 302,34 R.BAIL-1	1 DHANANJAY THAKUR @ DHANANJAY KUMAR THAKUR vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	A.G.
799.	CR. MISC./18875/2021 147,148,149,332,3 R.BAIL-1	1 GOLU ANSARI @ RABBIEY ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	A.G.
800.	CR. MISC./18886/2021 439,440 R.BAIL-1	1 DEVENDRA KUMAR @ DEVENDRA MAHTO vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. RAKESH KUMAR RIKESH SINHA
801.	CR. MISC./18888/2021 147,149,302 R.BAIL-1	1 DHANANJAY PASWAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
802.	CR. MISC./18889/2021 Regular bail R.BAIL-1	1 VIJAY RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
803.	CR. MISC./18891/2021 30A R.BAIL-1	1 BITTU KUMAR vs THE STATE OF BIHAR	AMARESH KUMAR RAKESH DUBEY	A.G.
804.	CR. MISC./18893/2021 272,273,34 R.BAIL-1	1 RAJU KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G.
805.	CR. MISC./18894/2021 8,20,22 R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
806.	CR. MISC./18896/2021 341,323,325,307,5 R.BAIL-1	1 RAVINDRA KUMAR SHARMA @ RABINDER SHARMA vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
807.	CR. MISC./18897/2021 341,323,326,307,4 R.BAIL-1	1 ANIL SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G.
808.	CR. MISC./18898/2021 304B,201,120B R.BAIL-1	1 SANTOSH PRASAD KUSHWAHA @ SANTOSH KUMAR KUSHWAHA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
809.	CR. MISC./18899/2021 302,386,34 R.BAIL-1	1 VIJAY PASWAN @ VIJAY KUMAR vs THE STATE OF BIHAR	DWIJ RAJ	A.G. RANJEET KUMAR AYUSH KUMAR
810.	CR. MISC./18902/2021 392 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 MANOJ KUMAR NO.1	A.G.

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811.	CR. MISC./18905/2021 399,402, R.BAIL-1	1 MD AZIZ @ ABDUL AZIZ vs THE STATE OF BIHAR	AJAY KUMAR JHA	LAKSHMI KANT SHARMA
812.	CR. MISC./18909/2021 376,323,34 R.BAIL-1	1 UMESH SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
813.	CR. MISC./18910/2021 regular bail R.BAIL-1	1 MD. HASAN vs THE STATE OF BIHAR	PARAS NATH	A.G.
814.	CR. MISC./18913/2021 447,448,341,323,3 R.BAIL-1	1 PARSURAM YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G. VYAS KUMAR MISHRA
815.	CR. MISC./18914/2021 30A,30D R.BAIL-1	1 HARKHU YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
816.	CR. MISC./18916/2021 272,273 R.BAIL-1	1 SANJAY KUMAR BHARTI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
817.	CR. MISC./18919/2021 379,411 R.BAIL-1	1 MD AZAD vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
818.	CR. MISC./18920/2021 302,34 R.BAIL-1	1 ANJILA DEVI @ ANJALI DEVI vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	A.G.
819.	CR. MISC./18921/2021 Regular bail R.BAIL-1	1 BALESHWAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
820.	CR. MISC./18922/2021 regular bail R.BAIL-1	1 ASHISH KUMAR GIRI @ ASHISH GIRI @BHRIGUNATH GIRI vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	A.G.
821.	CR. MISC./18924/2021 272,273 R.BAIL-1	1 KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
822.	CR. MISC./18926/2021 323,34,341,363,36 R.BAIL-1	1 GANDHI KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
823.	CR. MISC./18933/2021 341,323,307,504,5 R.BAIL-1	1 SUMAN YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
824.	CR. MISC./18934/2021 323,341,447,504,3 R.BAIL-1	1 AJAY KUMAR RAI @ AJAY KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
825.	CR. MISC./18935/2021 365,367,368,370,3 R.BAIL-1	1 SANJAY CHAUHAN vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
826.	CR. MISC./18939/2021 30(a) R.BAIL-1	1 SHAMBHU NATH GOSWAMI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
827.	CR. MISC./18945/2021 409,420,120-B R.BAIL-1	1 PRATAP KUMAR @ PRATAP vs THE STATE OF BIHAR	ANJU KUMARI ANANT KUMAR SINHA	A.G. AJAY KUMAR PANDEY
828.	CR. MISC./18949/2021 petitioner is in R.BAIL-1	1 SUNAR RAI vs THE STATE OF BIHAR	NITYANAND	A.G.
829.	CR. MISC./20204/2021 120B,414 R.BAIL-1	1 BHAGWAN BHAGAT @ BHAGWAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
830.	CR. MISC./20206/2021 302,201,120B,34 R.BAIL-1	1 BRAHMANAND PANDEY vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH PRAVIN KUMAR	A.G.
831.	CR. MISC./20207/2021 20(b),(ii)(c),22( R.BAIL-1	1 PINTU PANDEY vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	A.G.
832.	CR. MISC./20208/2021 Regular bail R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
833.	CR. MISC./20211/2021 272,273,120-B R.BAIL-1	1 AMRENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
834.	CR. MISC./20212/2021 30A R.BAIL-1	1 SURESH KUSHAWAHA @ SURESH SINGH vs THE STATE OF BIHAR	PRATEEK TANDON VIKASH KUMAR SHUKLA	A.G.
835.	CR. MISC./20214/2021 120(B),420 R.BAIL-1	1 SANDIP AND ANR vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
836.	CR. MISC./20216/2021 302,201,34 R.BAIL-1	1 AALO DEVI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
837.	CR. MISC./20227/2021 392 R.BAIL-1	1 MD. JULI vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
838.	CR. MISC./20228/2021 414,420,467,468,4 R.BAIL-1	1 MADAN PRASAD vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	RAJESH KUMAR
839.	CR. MISC./20231/2021 414,412 R.BAIL-1	1 POOJA DEVI vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
840.	CR. MISC./20232/2021 30A R.BAIL-1	1 ASHOK YADAV vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	PARMANAND KUMAR

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841.	CR. MISC./20236/2021 399,402 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
842.	CR. MISC./20237/2021 302,34 R.BAIL-1	1	NITISH PASWAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
843.	CR. MISC./20240/2021 304B,328 R.BAIL-1	1	DEVRAJ KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR LAL BAHADUR SINGH	A.G.
844.	CR. MISC./20243/2021 376,511 R.BAIL-1	1	SITA RAM SAHNI vs THE STATE OF BIHAR	RAVI BHARDWAJ	RAM SUMIRAN RAI
845.	CR. MISC./20244/2021 r bail R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SYED FIROZ RAZA	A.G.
846.	CR. MISC./20248/2021 302,201,34 R.BAIL-1	1	DEVESH KUMAR JHA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
847.	CR. MISC./20255/2021 302,120(B),34 R.BAIL-1	1	MD. ARIF vs THE STATE OF BIHAR	VINOD PANDEY	A.G. RINA SINHA RINA SINHA
848.	CR. MISC./20257/2021 272,273,414,504,5 R.BAIL-1	1	SITA SHARAN KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
849.	CR. MISC./20260/2021 144,452,384,386,3 R.BAIL-1	1	BINAY DAS @ RAMVINAY DAS @ SUDHAKAR @ NATVOLT @ RANJEET vs THE STATE OF BIHAR	MANISHA PRAKASH LILAWATI SINGH	A.G.
850.	CR. MISC./20264/2021 366A,34 R.BAIL-1	1	RADHE RAM vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.
851.	CR. MISC./20265/2021 448,341,323,307,3 R.BAIL-1	1	HIRA DEVI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
852.	CR. MISC./20268/2021 30(a)(d),(e)(f),3 R.BAIL-1	1	BIPUL BHAGAT vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
853.	CR. MISC./20270/2021 30A,35,36,41 R.BAIL-1	1	ANUJ KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
854.	CR. MISC./20271/2021 302,34 R.BAIL-1	1	RAJAN KUMAR vs THE STATE OF BIHAR	ANAND KISHORE CHOUHARY DHANANJAY KUMAR	AJIT KUMAR
855.	CR. MISC./20272/2021 399,402,414 R.BAIL-1	1	DEEPAK RAI vs THE STATE OF BIHAR	RINA SINHA	A.G.
856.	CR. MISC./20274/2021 272,273,188,34 R.BAIL-1	1	ARJUN RAY vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
857.	CR. MISC./20275/2021 341,323,307,504,3 R.BAIL-1	1	VIJAY MAHTO vs THE STATE OF BIHAR	SATYA PRAKASH	A.G.
858.	CR. MISC./20278/2021 147,149,341,323,3 R.BAIL-1	1	KAMESHWAR MANJHI vs THE STATE OF BIHAR	SHAMS ALAM BIPIN KUMAR	A.G.
859.	CR. MISC./20279/2021 304(B),34 R.BAIL-1	1	MANSOOR MIAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
860.	CR. MISC./20280/2021 341,323,376,120-6 R.BAIL-1	1	GAUTAM KUMAR vs THE STATE OF BIHAR	VIJAY SHANKER TIWARI AVINASH SHEKHAR	A.G.
861.	CR. MISC./20281/2021 Regular bail R.BAIL-1	1	JAINUDDIN ALI @ JAINUDDIN ALI AHMAD @ GAIMUDDIN ALI AHMAD @ GAINUDDIN ALI AHMAD vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
862.	CR. MISC./20283/2021 30(a) R.BAIL-1	1	BHANU MANJHI @ KUBRA vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
863.	CR. MISC./20286/2021 272,273,414,34 R.BAIL-1	1	BINOD RAM @ BINOD KUMAR RAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
864.	CR. MISC./20288/2021 20,21,23,24,27 R.BAIL-1	1	DIPENDRA KUMAR PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
865.	CR. MISC./20289/2021 414 R.BAIL-1	1	MURARI CHAODHARY vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G.
866.	CR. MISC./20291/2021 342,323,320,307,5 R.BAIL-1	1	CHHANGURI MAHTON vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
867.	CR. MISC./20292/2021 447,448,341,323,3 R.BAIL-1	1	MD SHAHABUDDIN MIAN vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
868.	CR. MISC./20301/2021 147,148,149,323,3 R.BAIL-1	1	CHANESAR BIND @ CHANDESHWAR BIND vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.

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869.	CR. MISC./20307/2021 411,413,414,34 R.BAIL-1	1	NISHAR ALAM @ NISAR ALAM @ SONU vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G.
870.	CR. MISC./20310/2021 30A R.BAIL-1	1	SANJU RAI @ RAM SANYOG RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
871.	CR. MISC./20312/2021 414 R.BAIL-1	1	HASNAIN RAZA @ MD. HASNAIN RAZA vs THE STATE OF BIHAR	BAL KRISHNA MISHRA KRISHNA KUMAR	A.G.
872.	CR. MISC./20314/2021 341,323,324,326,3 R.BAIL-1	1	PRADEEP POHRE vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
873.	CR. MISC./20315/2021 30A R.BAIL-1	1	OM PRAKASH SHARMA vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
874.	CR. MISC./20317/2021 363,366, R.BAIL-1	1	RAM BABU ROY @ RAM BABU RAY vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
875.	CR. MISC./20321/2021 272,273, R.BAIL-1	1	SANJU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
876.	CR. MISC./20323/2021 341,323,337,338,3 R.BAIL-1	1	RAMJI SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
877.	CR. MISC./20324/2021 366(A),34 R.BAIL-1	1	JYOTISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
878.	CR. MISC./20329/2021 272,273,34, R.BAIL-1	1	RAM SAGAR DAS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
879.	CR. MISC./20330/2021 364,504,34,302 R.BAIL-1	1	BHUPENDRA RAY vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
880.	CR. MISC./20335/2021 302,34 R.BAIL-1	1	BRAJESH THAKUR @ JHINKA vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
881.	CR. MISC./20336/2021 302,201,34, R.BAIL-1	1	RAJU KUMAR @ SRI PRAKASH vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR KUMARI ANUPAM MADHAV RAJ RIZWANUL JAMA KHAN	A.G.
882.	CR. MISC./20338/2021 25(1-B)a,26 R.BAIL-1	1	SAURAV KUMAR @ SHAURAV KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH SAKET KUMAR SINGH	A.G.
883.	CR. MISC./20340/2021 341,323,324,307,5 R.BAIL-1	1	MOHAMMAD YUNUSH vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA	A.G. DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
884.	CR. MISC./20342/2021 20,21,23,24,27 R.BAIL-1	1	RAMPRAVESH DISWA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
885.	CR. MISC./20343/2021 395 R.BAIL-1	1	NAWAL YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
886.	CR. MISC./20357/2021 20,23,25,29, R.BAIL-1	1	JITENDRA CHAKMA vs THE UNION OF INDIA	MAZHARUL HASSAN	K.N.SINGH, A.D.S.G
887.	CR. MISC./20361/2021 30-a R.BAIL-1	1	AJAY SINGH vs THE STATE OF BIHAR	SAHVIND KUMAR SHARMA	A.G.
888.	CR. MISC./20363/2021 147,149,341,324,3 R.BAIL-1	1	JITENDRA PANDEY @ LAL BIHARI PANDEY vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
889.	CR. MISC./20364/2021 394,397 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G.
890.	CR. MISC./20365/2021 399,402 R.BAIL-1	1	SATTAN YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G.
891.	CR. MISC./20369/2021 8,20,22 R.BAIL-1	1	PAWAN KUMAR CHOUDHARY vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
892.	CR. MISC./20373/2021 498-A,372,373,328 R.BAIL-1	1	RANJIT RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
893.	CR. MISC./20376/2021 30,A R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G.
894.	CR. MISC./20377/2021 30-A,41 R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.

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895.	CR. MISC./20379/2021 363,366-A R.BAIL-1	1	SONU KUMAR @ HARI KISHORE @ HARI KISHORE KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
896.	CR. MISC./20381/2021 315,420,376,506,4 R.BAIL-1	1	DHARMENDRA KUMAR SHARMA vs THE STATE OF BIHAR	UDAY KUMAR UDAY KUMAR	A.G.
897.	CR. MISC./20384/2021 147,148,447,323,3 R.BAIL-1	1	LAL BABU SAH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
898.	CR. MISC./20385/2021 411 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
899.	CR. MISC./20387/2021 420,406,409 R.BAIL-1	1	MD. SHAMIM vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
900.	CR. MISC./20391/2021 56-D R.BAIL-1	1	KULDIP DAS vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
901.	CR. MISC./20392/2021 272,273 R.BAIL-1	1	MD. MUNNA @ MUNNA MIYA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
902.	CR. MISC./20393/2021 30A R.BAIL-1	1	DONA SONAR @ DINA NATH SONAR @ BAHIRA vs THE STATE OF BIHAR	DHRAMVEER	A.G.
903.	CR. MISC./20394/2021 r.bail R.BAIL-1	1	MD. LAL BABU @ LAL BABU vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	A.G.
904.	CR. MISC./20395/2021 30(a) R.BAIL-1	1	BHANU MANJHI @KUBRA vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
905.	CR. MISC./20396/2021 30-A,41 R.BAIL-1	1	BIRENDRA PRASAD @ BIRU vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
906.	CR. MISC./20400/2021 304-B R.BAIL-1	1	SONU @ RAHUL CHOUDHARY vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM NILESH KUMAR	A.G.
907.	CR. MISC./20401/2021 341,323,353,504,2 R.BAIL-1	1	FULO DEVI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
908.	CR. MISC./20403/2021 341,342,323,307,3 R.BAIL-1	1	RANJIT MAHTO @ BHUAR vs THE STATE OF BIHAR	DHEERAJ KUMAR MANISH KUMAR RAJNISH CHANDRA	A.G.
909.	CR. MISC./20405/2021 regular bail R.BAIL-1	1	KARAN DHANGAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G.
910.	CR. MISC./20409/2021 392 R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA	A.G.
911.	CR. MISC./20410/2021 392,397,411,414, R.BAIL-1	1	DHEERAJ YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
912.	CR. MISC./20412/2021 363,366(A) R.BAIL-1	1	MD. AMIR JAMAL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. GIRISH CHANDRA JHA
913.	CR. MISC./20416/2021 341,323,334,353,3 R.BAIL-1	1	KARTIK SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
914.	CR. MISC./20427/2021 30(a) R.BAIL-1	1	BALINDRA YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
915.	CR. MISC./20428/2021 302,34 R.BAIL-1	1	RAJKUMAR MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
916.	CR. MISC./20433/2021 406,420,504,506,3 R.BAIL-1	1	AVINASH SINGH @ MOHAN SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G. SANJAY KUMAR
917.	CR. MISC./20434/2021 420,406,120(B) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
918.	CR. MISC./20435/2021 272,273 R.BAIL-1	1	MITHU RAY @ MITHU KUMAR @ MITHU KUMAR RAY vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
919.	CR. MISC./20441/2021 395 R.BAIL-1	1	VIRU RAY @ VIRVA vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G.
920.	CR. MISC./20442/2021 302,364,201,420,4 R.BAIL-1	1	SUNIL MAHTO @ SUNIL KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR	A.G.
921.	CR. MISC./20443/2021 392 R.BAIL-1	1	RUPESH KUMAR DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
922.	CR. MISC./20445/2021 341,342,323,324,3 R.BAIL-1	1	SANTOSH BIND vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
923.	CR. MISC./20446/2021 302,201,379,34 R.BAIL-1	1	BHAWESH KUMAR @ BHAWISH KUMAR @ BHAWESH KUMAR SINGH @ BHAWISH vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G.
924.	CR. MISC./20447/2021 395,397 R.BAIL-1	1	LAKHAN SINGH @ LAAKHAN SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.

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925.	CR. MISC./20450/2021 30A R.BAIL-1	1 AJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
926.	CR. MISC./20451/2021 376-D,120-B,34 R.BAIL-1	1 MUNNA KHAN vs THE STATE OF BIHAR	RAJESH RANJAN ATUL SHANKAR SHAKTI SUMAN KUMAR MARIA NAZIR	A.G.
927.	CR. MISC./20452/2021 30(a),37(b) R.BAIL-1	1 RUDAL SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
928.	CR. MISC./20454/2021 392,411 R.BAIL-1	1 DHEERAJ KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY NISHIKANT	A.G.
929.	CR. MISC./21853/2021 414,398,401, R.BAIL-1	1 PARMANAND YADAV @ PARO YADAV @ PARAMANAND vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR . SHARAD KUMAR VERMA	A.G.
930.	CR. MISC./21854/2021 30A R.BAIL-1	1 MUNCHUN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
931.	CR. MISC./21858/2021 30(a) R.BAIL-1	1 RAJAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD JAY RAM PRASAD	MD. MATLOOB RAB
932.	CR. MISC./21860/2021 30A R.BAIL-1	1 NARESH MAHTO vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
933.	CR. MISC./21863/2021 30A,37(B)(C) R.BAIL-1	1 SAGUNI MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.
934.	CR. MISC./21864/2021 370,368,365,354A, R.BAIL-1	1 SONI DEVI vs THE STATE OF BIHAR	PRITISH KUMAR LAL	RAM BILASH ROY RAMAN
935.	CR. MISC./21866/2021 379,411,34 R.BAIL-1	1 LALAN SAHNI vs THE STATE OF BIHAR	BHIM KUMAR YADAV	A.G.
936.	CR. MISC./21867/2021 regular bail R.BAIL-1	1 JAI KUMAR SINGH @ APPU vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
937.	CR. MISC./21868/2021 121(A) R.BAIL-1	1 SUSHIL HANSDA vs THE STATE OF BIHAR	AKASH RAJ	SHYAMESHWAR DAYAL
938.	CR. MISC./21869/2021 302,341,323,324,3 R.BAIL-1	1 VIJAY YADAV vs THE STATE OF BIHAR	ABHOY KUMAR SINHA SABAL KUMAR JHA	A.G.
939.	CR. MISC./21870/2021 30(a) R.BAIL-1	1 RAGHU SAO vs THE STATE OF BIHAR	SANJAY KUMAR	SYED EHTESHAMUDDIN
940.	CR. MISC./21871/2021 302,201,34 R.BAIL-1	1 MUKESH CHAUBEY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	A.G.
941.	CR. MISC./21872/2021 413,411 R.BAIL-1	1 SUNNY YADAV @ SUNNY KUMAR YADAV vs THE STATE OF BIHAR	ADITYA NATH JHA DHANANJAY KUMAR ANAND KISHORE CHOUHDARY	ANAND MOHAN PRASAD MEHTA
942.	CR. MISC./21875/2021 364(A),34 R.BAIL-1	1 ANIRUDH MANDAL vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR DAS	KALYAN SHANKAR
943.	CR. MISC./21876/2021 r.bail R.BAIL-1	1 CHUNNU RAM vs THE STATE OF BIHAR	MILIND KUMAR MISHRA SANJAY KUMAR @ MAURYA,YOGENDRA TIWARI	A.G.
944.	CR. MISC./21877/2021 354,504,34 R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
945.	CR. MISC./21878/2021 341,342,366(A),37 R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOOP	A.G.
946.	CR. MISC./21879/2021 392,411 R.BAIL-1	1 GOVIND KUMAR THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
947.	CR. MISC./21881/2021 304(B),34 R.BAIL-1	1 UMA PASWAN vs THE STATE OF BIHAR	AJAY KUMAR	UPENDRA KUMAR
948.	CR. MISC./21882/2021 30A R.BAIL-1	1 MANNU YADAV vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK	A.G.
949.	CR. MISC./21883/2021 392 R.BAIL-1	1 RAHUL PANDEY vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH NITU KUMARI MITHILESH SINGH	A.G.
950.	CR. MISC./21887/2021 341,323,324,307,3 R.BAIL-1	1 NAZIM @ SK. NAZIM @ SK. NAJIB vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.



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951.	CR. MISC./21888/2021 363,364,365 R.BAIL-1	1	CHHOTE LAL KUMAR @ CHHOTU @ CHHOTU KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA PAWAN KUMAR SINGH	A.G.
952.	CR. MISC./21889/2021 8(C),20(b)(ii),(B R.BAIL-1	1	BRIJRAJ PRASAD @ BRIJRAJ PRASAD KESRI vs THE STATE OF BIHAR	N. A. SHAMSI	DR. KUMAR UDAY PRATAP
953.	CR. MISC./21890/2021 30A R.BAIL-1	1	GANGA SAH @ GANGADHAR SAH @ GANGO SAH vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
954.	CR. MISC./21892/2021 30A R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G.
955.	CR. MISC./21893/2021 341,323,324,326,3 R.BAIL-1	1	SUSHIL PAL vs THE STATE OF BIHAR	RANJIT KUMAR	UPENDRA KUMAR
956.	CR. MISC./21899/2021 461,380 R.BAIL-1	1	SUNNY GIRI vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
957.	CR. MISC./21901/2021 30(a) R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD INDRAJIT KUMAR	SANGEETA SHARMA
958.	CR. MISC./21902/2021 30(a) R.BAIL-1	1	MANOJ SAH vs THE STATE OF BIHAR	SHASHANK SHEKHAR BABITA KUMARI VAISHNAVI SINGH	A.G.
959.	CR. MISC./21905/2021 30A R.BAIL-1	1	BAGWANI DEVI @ BHAGWATI DEVI vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G.
960.	CR. MISC./21906/2021 379,414 R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ	MD. MATLOOB RAB
961.	CR. MISC./21907/2021 304(B),34 R.BAIL-1	1	MOHAMMED NAEEM vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	SYED MOJIBUR RAHMAN
962.	CR. MISC./21913/2021 363,366(A),34 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH KUMAR RAJEEV	MD. MUSHTAQUE ALAM
963.	CR. MISC./21914/2021 30(a),56(b) R.BAIL-1	1	KALEN SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
964.	CR. MISC./21918/2021 307,302,341,323,3 R.BAIL-1	1	BACHCHAN SAH vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G.
965.	CR. MISC./21919/2021 414,401,413,120(B R.BAIL-1	1	RANDHIR KUMAR vs THE STATE OF BIHAR	RAKESH SINGH MEENA SINGH RAGINI LATA SINGH BHASKAR SHANKAR	A.G.
966.	CR. MISC./21920/2021 7-A R.BAIL-1	1	ANKESH PASWAN @ ANGESH PASWAN vs THE STATE OF BIHAR THROUGH VIGILANCE	HEMANT KUMAR VIJAY KUMAR SAH	ARVIND KUMAR
967.	CR. MISC./21925/2021 414,34 R.BAIL-1	1	ROMIT KUMAR @ SUBHAM KUMAR vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	RAM SEVAK CHOUDHARY
968.	CR. MISC./21926/2021 302,201,120(B),34 R.BAIL-1	1	AKHILESH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	RAJENDRA NATH JHA
969.	CR. MISC./21935/2021 25(1-b)a,26,35 R.BAIL-1	1	AJIT YADAV @ AJIT SINGH vs THE STATE OF BIHAR	SHEO NANDAN PANDIT DAIZY KUMARI BACHAN JEE OJHA	DR. AJEET KUMAR
970.	CR. MISC./21936/2021 498(A),406,494,34 R.BAIL-1	1	SUDHANSHU RAI vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	RAM SEVAK CHOUDHARY
971.	CR. MISC./21938/2021 420,467,468,272,2 R.BAIL-1	1	LALU RAY @ LAL BAHADUR RAY vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	MD. MATLOOB RAB
972.	CR. MISC./21939/2021 302,34 R.BAIL-1	1	RISHI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA PANKAJ KUMAR SINHA	A.G.
973.	CR. MISC./21944/2021 302,34 R.BAIL-1	1	CHANDAN SHARMA vs THE STATE OF BIHAR	HARENDRA PRASAD	PREM KUMAR JHA
974.	CR. MISC./21946/2021 304-B,34 R.BAIL-1	1	HABIBUR RAHMAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
975.	CR. MISC./21948/2021 2,9,27,29,31,39,4 R.BAIL-1	1	JAWAHAR YADAV @ JAWAHIR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
976.	CR. MISC./21949/2021 Regular Bail R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR GAURI SHANKAR PRASAD	A.G.

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977.	CR. MISC./21953/2021 379,307 R.BAIL-1	1 MD GAFFAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
978.	CR. MISC./21954/2021 392 R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SANDEEP JHA	UPENDRA KUMAR
979.	CR. MISC./21955/2021 30-A R.BAIL-1	1 RAKESH KUMAR YADAV@ RAKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AJAY KUMAR BHASKER DR. RAJESH KUMAR SINGH	A.G.
980.	CR. MISC./21956/2021 30(a),41 R.BAIL-1	1 ATUL KUMAR SINGH vs THE STATE OF BIHAR	PRAKASH CHANDRA AGRAWAL	RAJENDRA SINGH
981.	CR. MISC./21959/2021 489(B),489(C),34 R.BAIL-1	1 SHAUKAT @ SHOUKAT vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
982.	CR. MISC./21961/2021 147,148,149,323,3 R.BAIL-1	1 SHAHARI RAI @ RAJESH RAI vs THE STATE OF BIHAR	ATUL SHANKAR SHAKTI SUMAN KUMAR	A.G.
983.	CR. MISC./21964/2021 395 R.BAIL-1	1 ARJUN KUMAR @ BAHELIYA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
984.	CR. MISC./21965/2021 341,342,323,354(b R.BAIL-1	1 SAHEB SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
985.	CR. MISC./21967/2021 25(1-b)a,26,35 R.BAIL-1	1 PAWAN KUMAR KEWAT vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
986.	CR. MISC./21968/2021 272,273 R.BAIL-1	1 VIKRAM KUMAR vs THE STATE OF BIHAR	KUMAR RAJEEV	PARMANAND KUMAR
987.	CR. MISC./21969/2021 302,147,148,149,3 R.BAIL-1	1 MANDEEP YADAV @ MATAL vs THE STATE OF BIHAR	MD. JUBAIR ANSARI NOUSHAD KHAN	KALYAN SHANKAR
988.	CR. MISC./21970/2021 401,411,413,34 R.BAIL-1	1 ARYAN KUMAR @ RAJA vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR UDBHAV	A.G.
989.	CR. MISC./21971/2021 147,148,149,307,3 R.BAIL-1	1 JATHU RAI @ JATAI RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK PRABHAT KUMAR	A.G.
990.	CR. MISC./21978/2021 364,120(B),34 R.BAIL-1	1 MOHAN MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G.
991.	CR. MISC./21980/2021 20(I)(II)A,B,C,(2 R.BAIL-1	1 KANHAIYA PRASAD SINGH vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G.
992.	CR. MISC./21981/2021 143,341,323,307,3 R.BAIL-1	1 BANGALI MAHTO @ BANGALI MAHTON vs THE STATE OF BIHAR	UDAY NARAYAN SINGH	DILIP KUMAR NO. 1
993.	CR. MISC./21983/2021 120B R.BAIL-1	1 LAWKUSH KUMAR @ LUV KUSH KUMAR vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
994.	CR. MISC./21984/2021 395,397,412 R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH	A.G.
995.	CR. MISC./21986/2021 147,148,149,341,3 R.BAIL-1	1 BRAJESH MISHRA vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G.
996.	CR. MISC./21987/2021 30A R.BAIL-1	1 BITHAL CHAUDHARY vs THE STATE OF BIHAR	DURGESH NANDAN LILAWATI SINGH	UPENDRA KUMAR
997.	CR. MISC./21990/2021 395 R.BAIL-1	1 SONU KUMAR YADAV vs THE STATE OF BIHAR	AKASH RAJ	BINOD KUMAR
998.	CR. MISC./21995/2021 420,414,120B,34 R.BAIL-1	1 TRIPURARI TIWARI vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	SHAILENDRA KUMAR
999.	CR. MISC./21996/2021 147,148,148,341,3 R.BAIL-1	1 PARO YADAV @ PARMANAND YADAV vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
1000.	CR. MISC./21997/2021 30A,41-1 R.BAIL-1	1 BANTI CHOUDHARY @ CHANDAN KUMAR vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	INDU KUMARI SRIVASTAVA
1001.	CR. MISC./21999/2021 13(1)(a)(b) R.BAIL-1	1 MANTUN PASWAN @ MUNTUN PASWAN vs THE STATE OF BIHAR	VASANT VIKAS	A.G.

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1002. CR. MISC./22004/2021 458,382,302 R.BAIL-1	1 ANUP KAMAT @ ANUP LAL KAMAT vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
1003. CR. MISC./22006/2021 18(a),18(a)(1),18 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
1004. CR. MISC./22007/2021 409,120B R.BAIL-1	1 SHRAWAN KUMAR SHARMA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH ASHOK KUMAR	SHAILENDRA KUMAR
1005. CR. MISC./22009/2021 302,34,323,341 R.BAIL-1	1 AMARJEET KUMAR @ SHAILENDRA KUMAR vs THE STATE OF BIHAR	SAKET KUMAR SINGH MEENA SINGH BHASKAR SHANKAR	LAKSHMI KANT SHARMA
1006. CR. MISC./22010/2021 392 R.BAIL-1	1 BHAJAN SAHNI @ BHOJAN SAHNI @ ABHINAV KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	RAM SEVAK CHOUDHARY
1007. CR. MISC./22011/2021 394 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	ARYAN SINHA AKASH RAJ	BINOD KUMAR
1008. CR. MISC./22015/2021 419,420,467,468,4 R.BAIL-1	1 CHANDRA BHUSHAN SINGH @ CHANDRA BHUSAN SINGH vs THE STATE OF BIHAR	VISHWA MOHAN KUMAR SINHA	SHAILENDRA KUMAR
1009. CR. MISC./22022/2021 414,420,467,468,4 R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH RAM LALLAN SINGH	A.G.
1010. CR. MISC./22024/2021 366A,34 R.BAIL-1	1 SURENDRA CHAUPAL @ SULINDER CHAUPAL @ SULINDRA CHAUPAL vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR PRAVIN KUMAR JHA SUKRITI KUMARI ARVNENDRA KUMAR THAKUR	A.G.
1011. CR. MISC./22030/2021 regular bail R.BAIL-1	1 RAJENDRA PRASAD SINGH @ RAJENDRA JEE vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
1012. CR. MISC./22034/2021 324,307,302 R.BAIL-1	1 MADAN BHAGAT vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
1013. CR. MISC./22039/2021 30(a),56(d) R.BAIL-1	1 KAMLESH RAM vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
1014. CR. MISC./22040/2021 302,34 R.BAIL-1	1 PRAMOD KUMAR vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SITA RAM SINGH SAMIR KUMAR SINHA	A.G.
1015. CR. MISC./22042/2021 341,323,354,307,3 R.BAIL-1	1 RAM BHAROSH YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHASHANK SHEKHAR NILESH KUMAR	A.G.
1016. CR. MISC./22052/2021 30(A),56(B) R.BAIL-1	1 PANKAJ HALWAYI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G.
1017. CR. MISC./22054/2021 411,413,414,420,4 R.BAIL-1	1 SIKANDAR MANDAL @ SIKENDRA MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
1018. CR. MISC./22058/2021 406,420,379,120B R.BAIL-1	1 PRAVEEN KUMAR LALDEV vs THE STATE OF BIHAR	APRAJITA	A.G.
1019. CR. MISC./22059/2021 147,148,149,341,3 R.BAIL-1	1 KUDDUS MIYAN @ MD. KUDUSH vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
1020. CR. MISC./22060/2021 399,400,402,414 R.BAIL-1	1 SANTOSH KUMAR @ MAMU vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
1021. CR. MISC./22063/2021 326,302,120(B),34 R.BAIL-1	1 MANOJ YADAV vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G.
1022. CR. MISC./22065/2021 323,341,504 R.BAIL-1	1 SHUBHAM KUMAR @ VIKKY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
1023. CR. MISC./22068/2021 366(A) R.BAIL-1	1 KUNAL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR (AOR 100307)	A.G.
1024. CR. MISC./22069/2021 411,413,120(B) R.BAIL-1	1 IMRAN KHAN @ IMRAN ALAM vs THE STATE OF BIHAR	MITHILESH KR. ARYA DIGAMBER KR. SINGH	A.G.
1025. CR. MISC./22070/2021 302,34 R.BAIL-1	1 RAKESH CHAUDHARY vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
1026. CR. MISC./22072/2021 20.22 R.BAIL-1	1 ARJUN KUMAR RAM vs THE STATE OF BIHAR	PAWAN KUMAR SHUBHESH PANDEY	A.G.

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1027. CR. MISC./22078/2021 20,22 R.BAIL-1	1	GUDDU PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR NAVNEET KUMAR RAVI KANT KUMAR	A.G.
1028. CR. MISC./22079/2021 366,376,541,34 R.BAIL-1	1	TANBIR @ TANBIR ALAM vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G.

**MATTER -2**

1029. CR. REV./383/2020 JUVENILE JUSTICE CR. REV.	1	SUNNY KUMAR SAH @ SUNNY SAH @ SUNNY KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
1030. CR. REV./396/2020 JUVENILE JUSTICE CR. REV.	1	AMAN @ MD. ISLAM vs THE STATE OF BIHAR	SHASHI SHEKHAR SHARMA	A.G.

**FOR ORDERS - TIED UP**

1031. CR. MISC./10364/2021 MOD (SJ) MOD (SJ)	1	DEEPAK KUMAR SINGH @ DEEPAK SURJBANSHI @ DIMPAL SINGH vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G.
1032. CR. MISC./10735/2021 439,AND,440 R.BAIL-1	1	MANTU RAI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
1033. CR. MISC./16470/2021 147,148,149,341,3 R.BAIL-1	1	RAMNARAYAN BIND @ LUTAWAN BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
1034. CR. MISC./21778/2021 modification MOD (SJ)	1	DWARIKA PASWAN vs THE STATE OF BIHAR	JAI PRAKASH SINGH PRAKASH KUTIR ARTI KUMARI	A.G.
1035. CR. MISC./22258/2021 MOD (SJ) MOD (SJ)	1	ONKAR SAH @ ONKAR KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA	A.G.

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**Tuesday the 6th April 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Partha Sarthy**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CWJC/14662/2018 SALARY, BANK SER.	14 HARENDRA PATI TRIPATHI vs THE BIHAR STATE COOPERATIVE BANK LIMITED AND ORS	AWADHESH KUMAR MISHRA AJAY KUMAR	NISHI NATH OJHA SANTOSH KUMAR SINGH PRASHANT KUMAR
(At 10:30 A.M.)				
2.	CR. MISC./65985/2019 376 R.BAIL-1	4 RABINDRA MUSHAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	RAM ANURAG SINGH
3.	CR. MISC./70313/2019 302,307,34 R.BAIL-1	4 MUKESH PATHAK vs THE STATE OF BIHAR	HARENDRA PRASAD	CHANDRA BHUSHAN PRASAD
4.	CR. MISC./78931/2019 323,376,511,504,5 R.BAIL-1	3 MUNNA SAH vs THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR	SATYA NAND SHUKLA
5.	CR. MISC./79744/2019 395 R.BAIL-1	2 ASHOK @ PAPPU RAM @ ASHOK RAM @ ASHOK PRASAD vs THE STATE OF BIHAR	RAVINDRA KUMAR AMAN PRATEEK,RAMANUJ	RAM SEVAK CHOUDHARY
6.	CWJC/401/2020 SUSPENSION , SCHOO	9 SHAFI AHMAD, vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI BIPIN KUMAR	SMT. BINITA SINGH ( SC28 ) NISHANT KUMAR JHA
(At 10:30 A.M.)				
7.	CWJC/4138/2020 SUSPENSION , NON G	13 SURESH RAI vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	SUBASH CHANDRA YADAV ( GP15 )
(At 10:30 A.M.)				
8.	CR. MISC./31962/2020 420,409,467,468,4 R.BAIL-1	6 RAJESH KUMAR vs THE STATE OF BIHAR	NARESH DIKSHIT	A.G. BIPIN KUMAR SINHA
(At 10:30 A.M.)				
9.	CR. MISC./32866/2020 302,34 R.BAIL-1	4 RAJESH SINGH @ RAJESH KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G. BRAJ BHUSHAN PODDAR DR.MRITYUNJAYA KR.GAUTAM
10.	CR. MISC./35693/2020 8(15)(C),25,29 R.BAIL-1	6 GOLDEN @ JUBER ALI @ MD. ZUBARI ALI vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G.
11.	CR. MISC./40912/2020 363,366A R.BAIL-1	4 RAMESH DAS vs THE STATE OF BIHAR	SURAJ KUMAR KUMAR MRITUNJAY	A.G MD. ASLAM ANSARI
12.	CR. MISC./40980/2020 356,379 R.BAIL-1	2 MANISH SAHNI @ MANISH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G ANAND MOHAN PRASAD MEHTA
13.	CR. MISC./41024/2020 363,366,366-A,34 R.BAIL-1	2 ATMHANSH KUMAR @ AATMHANSH KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G BHANU PRATAP SINGH
14.	CR. MISC./41047/2020 PETITIONER IN CUS R.BAIL-1	2 KISHORE SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G DILIP KUMAR NO. 1
15.	CR. MISC./41063/2020 147,148,149,341,3 R.BAIL-1	2 BHUTTI SAHANI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G DINESH SINGH
With	CR. MISC./3937/2021 R.BAIL-1	2 SHANTI DEVI @ SHANI DEVI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
16.	CR. APP (SJ)/8/2021 U/S 14 (2) SC/ST SC/ST ACT (RB)	2 DHAN BABU YADAV vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH KUNAL RANJAN	A.G PARMESHWAR MEHTA
17.	CR. WJC/339/2021 226,227 M. Miscellaneous	3 NEERAJ PRASAD GOND @ NEERAJ KUMAR GOND vs THE STATE OF BIHAR THROUGH THE D. G. P. BIHAR, PATNA	KM. SHASHI BALA VERMA AKHOURI VIPIN BIHARI SHRIVASTAVA	A.G. SATYENDRA PANDEY JYOTI JOSHI DHANESHWAR PRASAD GUPTA DIVYA VERMA (AC TO P.K.VERMA, AAG3))

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18.	CR. APP (SJ)/733/2021 U/S-14A SC/ST ACT SC/ST ACT (RB)	2 HARISHANKAR MAHTO @ BILAI @ UDAY KUMAR HARISHANKAR SINGH vs THE STATE OF BIHAR	A.G.
19.	CR. MISC./5207/2021 302,34 R.BAIL-1	2 PRAKASH CHOUDHARY ALIAS PRAKASH MANDAL vs THE STATE OF BIHAR	KUNDAN KUMAR DILIP KUMAR A.G.
20.	CR. MISC./5301/2021 30(a) R.BAIL-1	1 LALAN PRASAD @ LALAN PRASAD YADAV vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH A.G.
21.	CR. MISC./5302/2021 302,328,34 R.BAIL-1	1 SONIYA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR A.G.
22.	CR. MISC./5305/2021 341,323,307,504,5 R.BAIL-1	1 SHYAM SUNDER YADAV vs THE STATE OF BIHAR	ARUN A.G.
23.	CR. MISC./5310/2021 272,273,34 R.BAIL-1	1 LALDEV BHAGAT vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY RAM BABU RAI A.G.
24.	CR. MISC./5313/2021 363,366A R.BAIL-1	1 RAMITA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA A.G.
25.	CR. MISC./5316/2021 392 R.BAIL-1	1 BHOGI YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR A.G.
26.	CR. MISC./5321/2021 366(A),34 R.BAIL-1	1 GOPAL KUMAR DAS vs THE STATE OF BIHAR	BHOLA PRASAD A.G.
27.	CR. MISC./5324/2021 272,273,353,120B R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G.
28.	CR. MISC./5326/2021 302,34,120B R.BAIL-1	1 ARUN KUMAR SINGH @ ARUN SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA A.G.
29.	CR. MISC./5361/2021 regular bail R.BAIL-1	1 BHOLA YADAV @ BABA @ AMARJEET YADAV @ GURUJEE vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA A.G.
30.	CR. MISC./5362/2021 392,412 R.BAIL-1	1 SHYAMA KANT OJHA @ SHYAMA KANT OJH @ PAPPU OJHA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA A.G.
31.	CR. MISC./12283/2021 302,120(B),34 R.BAIL-1	1 VINOD YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINHA A.G.
32.	CR. MISC./12478/2021 30A,32(2) R.BAIL-1	1 BINESH KUMAR @ VINESH KUMAR @ DINESH KUMAR vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH SURENDRA PRASAD SINGH
33.	CR. MISC./13725/2021 392,34 R.BAIL-1	1 BHOLA @ VINOD YADAV vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH A.G.
34.	CR. MISC./22033/2021 341,323,307,504,5 R.BAIL-1	1 RANJEET YADAV vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR A.G.
35.	CR. MISC./22264/2021 147,148,149,341,3 R.BAIL-1	1 CHANDAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR A.G.
<b>MATTER -1</b>			
36.	CR. REV./1486/2019 against convictio CR. REV.	3 RAJEEV RANJAN RAI @ PAPPU vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR ASHOK KUMAR SINGH RAJEEV RANJAN SINHA
37.	CR. MISC./17819/2020 498a,341,323,34 A.BAIL	4 NISHANT MISHRA @ NISHANT KUMAR MISHRA vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN BHANU PRATAP SINGH
38.	CR. MISC./40939/2020 411,420,34, R.BAIL-1	4 MD. CHAND vs THE STATE OF BIHAR	SUBHASH KUMAR JHA A.G. PARMANAND KUMAR
39.	CR. MISC./41043/2020 Regular bail R.BAIL-1	3 PAPPU SHARMA vs THE STATE OF BIHAR	SACHIDA NAND RAI A.G. BISHWESHWAR RAM
40.	CR. MISC./41140/2020 395 R.BAIL-1	2 MD BITTU vs THE STATE OF BIHAR	NAFISUZZOHA A.G. MUKESHWAR DAYAL
41.	CR. MISC./41141/2020 147,148,149,504,3 R.BAIL-1	2 VINAY GIRI @ VINOD GIRI vs THE STATE OF BIHAR	SATYA PRAKASH A.G. MD. MUSHTAQUE ALAM SATYAPAL SINGH RAM KISHORE SINGH UTKARSH
42.	CR. MISC./4463/2021 147,341,323,304 R.BAIL-1	2 GOVERDHAN YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA A.G.

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**MATTER -1**

43. CWJC/5703/2017 IA-1/2018 (6622/2018) POST RETIRE, NON G	12 RUDRA NARAYAN RAM vs THE STATE OF BIHAR AND ORS	NAGESHWAR PRASAD SINHA RADHESH KUMAR SHARMA JAINENDRA KUMAR PUSHKAR LALMANI SHARMA	ASHUTOSH RANJAN PANDEY- AAG15 RAM YASH SINGH
44. CWJC/15700/2017 POST RETIRE, NON G	9 NEELAM KUMARI vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR	SMT. KUMARI AMRITA - GP-3 NIVEDITA NIRVIKAR
45. CWJC/15709/2017 POST RETIRE, BOARD	14 RAGHUBIR HARIJAN vs THE STATE OF BIHAR AND ORS	SATYAVRAT VERMA ABHAY SHANKAR SHASHANK CHANDRA NISHANT KUMAR	S.P.SINGH-GA3 HIMANSHU KUMAR AKELA
46. CWJC/15718/2017 POST RETIRE, BOARD	14 KAMESHWAR PRASAD vs BIHAR STATE WAREHOUSING CORPORATION, AND ORS	BISHNU KANT DUBEY SANJEEV KUMAR	ABHIMANYU VATSA VIRENDRA KUMAR RAY ABHIMANYU VATSA MITHILESH KUMAR RAI VANDANA KISHORE
47. CWJC/11654/2018 IA-1/2021 () POST RETIRE, HEALT	14 ISHWAR CHANDRA SHARMA vs THE STATE OF BIHAR AND ORS	ANJU MISHRA	MD. N.H. KHAN- SC1 VIVEK ANAND KUMAR PRABHAT RANJAN
48. CWJC/17199/2018 IA-1/2021 () POST RETIRE, UNIV.	13 JAGAT NARAYAN SINGH vs RAJENDRA AGRICULTURAL UNIVERSITY NOW DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY AND ORS	SATYA NARAYAN MISHRA BASANT KUMAR MISHRA	CHITRANJAN SINHA - PAAG2 S.D SANJAY (ADDL. SOC. GEN.) ARVIND UJJWAL KANAK VERMA (CGC) AWANISH NANDAN SINHA CHANDRA MOHAN SINGH
49. CWJC/17290/2018 POST RETIRE, UNIV.	16 NAWAL KISHORE KUNWAR vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI	ASHUTOSH RANJAN PANDEY -AAG15 ASHHAR MUSTAFA ANAND KUMAR SINGH
50. CWJC/17366/2018 POST RETIRE, SCHOO	11 VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	SMT. SHASHI PRIYA PATHAK	ASHUTOSH RANJAN PANDEY -AAG15 VIVEK ANAND KUMAR PRABHAT RANJAN
51. CWJC/15006/2019 IA-1/2020 () IA-2/2021 () LAND ACQUISITION	6 GHANSHYAM SINGH @ GHANSHYAM PRASAD SINGH vs UNION OF INDIA	SURESH PRASAD SHARMA MRIGENDRA PRATAP SINGH	RAJ BALLABH PD. YADAV (AAG11) S.D. SANJAY (ADSG) ANSHAY BAHADUR MATHUR SHRI NATH PATHAK
52. CWJC/19148/2019 POST RETIRE, NON G	10 SHYAM SUNDAR SINGH, vs THE STATE OF BIHAR	SANJEEV KUMAR	AJAY ( GA5 ) SHIV KUMAR KUMAR PRIYA RANJAN
53. CWJC/19288/2019 IA-1/2021 () IA-2/2021 () POST RETIRE, NON G	8 KUNWAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR DWIVEDI MANOJ KUMAR SINGH	VIKASH KUMAR (SC11) HARSHVARDHAN SHIVSUNDARAM
54. CWJC/19323/2019 POST RETIRE, NON G	7 GANPATI HARIJAN vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	SUBAH CHANRA YADAV (GP15)
55. CWJC/19953/2019 POST RETIRE, POLIC	9 AMANULLAH KHAN, vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYAR	MANISH KUMAR ( GP4 ) RABINDRA KUMAR PRIYADARSHI
56. CWJC/20099/2019 POST RETIRE, NON G	11 SHYAM SUNDAR SAH vs THE STATE OF BIHAR	GIRJANAND PRASAD ARUN KUMAR LAL	S.RAZA AHMAD (AAG5) LALA PURUSHOTTAM KR RAJGRIHAR
57. CWJC/21908/2019 PUBLIC DEMAND RECO	4 MASQOOR ALAM KHAN vs THE STATE OF BIHAR	PRABHAT RANJAN	S. RAZA AHMAD (AAG5) SHAILENDRA KUMAR SINGH RANJAN KUMAR SRIVASTAVA
58. CWJC/3932/2020 PROMOTION , UNIV.	4 RAM SAGAR PASWAN, vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	ANANT PRASAD SINGH ( SC15 ) CHANDRA MOHAN SINGH

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59.	CWJC/5125/2020 REM/DIS/TER, SCHOO	3	RAM NARESH MANJHI vs THE STATE OF BIHAR	PRABHAKAR SINGH RANJAY KUMAR PATEL	KAMESHWAR KUMAR (GP17) ARVIND UJJWAL (SPL.PP.VIG.) LALIT KISHORE GYAN SHANKAR ARCHANA PALKAR KHOPDE
60.	CWJC/6254/2020 PAY SCALES , UNIV.	4	DR. MD. ALI HUSSAIN @ MD. ALI HUSSAIN vs THE STATE OF BIHAR	RANA VIKRAM SINGH RANJEET KUMAR JHA PRITI	BINITA SINGH ( SC28 ) RITESH KUMAR
61.	CWJC/6467/2020 MATTERS RELATING T	4	JYOTI RANI vs THE STATE OF BIHAR	BALESHWAR KAMAT SUNIL KUMAR	SMT. SHILPA SINGH ( GA12 ) RITESH KUMAR SRI RAJU GIRI
62.	CWJC/6959/2020 TRADE & COMMERCE (	4	SUMIT KUMAR vs THE GENERAL MANAGER	ARBIND KUMAR SINGH MANAUR ALAM	RAMADHAR SHEKHAR KALYAN SHANKAR
With	CWJC/2751/2020	2	SHAMBHU SAH ALIAS SHAMBHU PRASAD vs THE GENERAL MANAGER, EAST CENTRAL RAILWAY	SANJEEV KUMAR JHA SHIVJEE SINGH MUKESH KUMAR	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) ANIL SINGH
63.	CWJC/7282/2020 OTHERS, HEALTH SER	10	DR. VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY	VIKAS KUMAR	LALIT KISHORE (AG) AJAY BEHARI SINHA (GA8) KISHORE KUMAR SINHA SHASHI SHEKHAR
64.	CWJC/7345/2020 SELECTION , SCHOO	3	JAYANT KUMAR vs THE UNION OF INDIA	VISHAL VIKRAM RANA SANJEEV KUMAR	DR.K.N.SINGH (ASG) GYAN SHANKAR GYAN SHANKAR J.K.ROY 1(SC13) SHYAM BIHARI SINGH J K ROY
65.	CWJC/7347/2020 SALARY, SCHOOL SER	3	SITA DEVI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) J.K. ROY 1 (SC 13)
66.	CWJC/7348/2020 SELECTION , UNIV.	5	VIMAL KUMAR MISHRA vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG) SANJAY PANDEY J.K. ROY 1 (SC 13) SANJAY KUMAR PANDEY
67.	CWJC/7387/2020 SELECTION , SCHOO	4	MD. AFROZ vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG) J.K. ROY 1 (SC 13) GYAN SHANKAR
With	CWJC/7427/2020	5	AJAY KUMAR vs THE STATE OF BIHAR	NALIN KUMAR	LALIT KISHORE ( AG ) BINITA SINGH (SC 28) GYAN SHANKAR GYAN SHANKAR
68.	CWJC/7485/2020 SALARY, SCHOOL SER	5	RAM NARESH KUMAR @ RAM NARESH RAY vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR	LALIT KISHORE (AG) SHILPA SINGH,(GA12)
69.	CWJC/7688/2020 LAND ACQUISITION	3	BASANT KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	LALIT KISHORE ( AG ) MD.KHURSHID ALAM (AAG12)
70.	CWJC/7689/2020 LAND ENCROACHMENT	3	SHANKAR RAY vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE CUM COLLECTOR,	YUGAL KISHORE ARUN KUMAR NIRMAL KUMAR SINHA 3	LALIT KISHORE ( AG ) MD.SAJID SALIM KHAN (SC25)
71.	CWJC/7693/2020 GRAM PANCHYAT RAJY	5	BIKENDRA YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) KUMAR ALOK (SC 7) KUMAR ALOK (SC7) AMIT SHRIVASTAVA SANJEEV NIKESH
72.	CWJC/7697/2020 IA-1/2020 ( ) IA-2/2020 ( ) GRAM PANCHYAT RAJY	5	MAMTA KUMARI SINGH vs THE STATE OF BIHAR	KANHAIYA PANDEY VINAY KUMAR MISHRA	LALIT KISHORE ( AG ) AJAY (GA5) AMIT SHRIVASTAVA GIRISH PANDEY PATANJALI RISHI PRERNA RISHI
73.	CWJC/7707/2020 POST RETIRE, BOARD	3	SHANTANU NANDI vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR NOAIM AHMAD	LALIT KISHORE (AG) Y.P.SINHA (AAG7) DR. ANAND KUMAR



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74.	CWJC/7715/2020 POST RETIRE, HEALT	3	SMT. KRISHNA KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR SHAMBHU SHARAN KUMAR DINKAR KUMAR	LALIT KISHORE ( AG ) S.D.YADAV (AAG9)
75.	CWJC/7720/2020 OTHERS, UNIV./COLL	3	PROFESSOR MANI BALA vs THE PATLIPUTRA UNIVERSITY	SIDDHARTHA PRASAD OM PRAKASH KUMAR	DR. ANAND KUMAR ABHINAV SRIVASTAVA
76.	CWJC/7733/2020 FOREST ACT	4	TUFAIL AHAMAD vs THE STATE OF BIHAR	ALOK KUMAR AGRAWAL	LALIT KISHORE ( AG ) AWANISH NANDAN SINHA (GP1)
77.	CWJC/7754/2020 MUNCIPAL CORPORATI	3	SMT. KANTI SINGH vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	LALIT KISHORE ( AG ) Y.P.SINHA (AAG7) KUNAL TIWARY SUBHASH PRASAD SINGH (GA3)
78.	CWJC/7791/2020 CO-OPERATIVE MATTE	17	SANJAY KUMAR vs BIHAR CRICKET ASSOCIATION,	RANJEET CHOUBEY RAJESH KUMAR SINGH	RAJEEV KR. SINGH NAVJOT YESHU RAJU GIRI RAJU GIRI SANTOSH KUMAR MISHRA RAJEEV KUMAR SINGH NAVJOT YESHU NAVJOT YESHU RAJEEV KUMAR SINGH
With	CWJC/4868/2020 IA- 1/2020 IA- 2/2020 IA- 3/2020	5	DISTRICT CRICKET ASSOCIATION vs BIHAR CRICKET ASSOCIATION	RANJEET CHOUBEY JAINANDRA KUMAR	RAJU GIRI SANTOSH KUMAR MISHRA RAJEEV KUMAR SINGH NAVJOT YESHU
79.	CWJC/7802/2020 IA-1/2020 () IA-2/2021 () IA-3/2021 () DELIMITATION OF CO	4	RAM NANDAN BHAGAT vs THE STATE OF BIHAR	SHAMA SINHA PRIYANKA SINGH RAVI SHANKAR SINGH	LALIT KISHORE ( AG ) P.K.VERMA (AAG3) AMIT SRIVASTAVA
80.	CWJC/7848/2020 DELIMITATION OF CO	4	PATLIPUTRA UNIVERSITY TEACHERS ASSOCIATION vs THE ELECTION COMMISSION OF INDIA	SHASHI BHUSHAN KUMAR MANGLAM	SIDHARTH PRASAD SIDDHARTHA PRASAD
81.	CWJC/7922/2020 IA-1/2020 () CO-OPERATIVE SOCIE	3	SANTOSH SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	AKSHANSH ANKIT ANIL KUMAR TIWARY	LALIT KISHORE ( AG ) UDAY SHANKAR SHARAN SINGH (GP19)
82.	CWJC/8035/2020 MUNCIPAL CORPORATI	3	ANUP KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	LALIT KISHORE ( AG ) KUMAR ALOK (SC7) PRAVEEN PRABHAKAR
83.	CWJC/8125/2020 GRAM PANCHYAT RAJY	2	AWADH KISHORE YADAV vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE ( AG ) ANJANI KUMAR (AAG4)
84.	CWJC/8191/2020 OTHERS	2	KAILASH SHARMA vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA	LALIT KISHORE (AG) KUMAR ALOK (SC7) ABHAY SHANKAR SINGH ABHAY SHANKAR SINGH
85.	CWJC/8200/2020 GRAM PANCHYAT RAJY	2	LALTI DEVI vs THE STATE OF BIHAR	JITENDRA KUMAR	LALIT KISHORE ( AG ) P.N.SHAHI (AAG6)
86.	CWJC/8213/2020 SELECTION , OTHER	2	ABHINANDAN KUMAR vs THE UNION OF INDIA	VINOD KUMAR	DR.K.N.SINGH (ASG) RAJESH KUMAR VERMA
87.	CWJC/8801/2020 IA-1/2021 () IA-2/2021 () TRADE & COMMERCE (	2	M/S NANDAN GHAR SANSAR DEVELOPERS PVT. LTD. vs THE UNITED COMMERCIAL BANK	NIRAJ KUMAR	ANIL KR. SINGH (GP26) SHEELA SHARMA RANJEET KUMAR PANDEY DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI
88.	CWJC/8972/2020 LAND ACQUISITION	2	DHANANJYA PRASAD SINHA, vs THE STATE OF BIHAR	SHASHANK SHEKHAR JHA	LALIT KISHORE ( AG ) KUMAR ALOK (SC7)
89.	CWJC/2220/2021 SUSPENSION , NON G	2	BIJAY KUMAR SINGH vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE ( AG ) YOGENDRA PD. SINHA
90.	CWJC/2452/2021 LAND ENCROACHMENT	2	SHRI OM SAI AUTO, GAYA, vs THE STATE OF BIHAR	ARUN KUMAR SINHA	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)

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91.	CWJC/3217/2021 IA-1/2021 () LAND ENCROACHMENT	2	GEETA BHARTI vs THE STATE OF BIHAR	JITENDRA KUMAR RAI ALOK	LALIT KISHORE ( AG ) PRASOON SINHA JAWED GAFFAR KHAN KINKAR KUMAR (SC9) RABINDRA KUMAR PRIYADARSHI
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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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#### FOR ORDERS

#### **MATTER -1**

1.	CR. MISC./5383/2021 379 R.BAIL-1	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
2.	CR. MISC./5389/2021 307,504,506,34 R.BAIL-1	1	BHARAT MANDAL vs THE STATE OF BIHAR	INDU BHUSHAN	A.G DEEP NISHI DEEP ANSHUMAN
3.	CR. MISC./5396/2021 420,379,511,34 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
4.	CR. MISC./6588/2021 regular bail R.BAIL-1	1	BADRI PRASAD @ BADRI BIND @ BADURI BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
5.	CR. MISC./6604/2021 409,420,468,471,1 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. BIPIN KUMAR SINHA
6.	CR. MISC./6605/2021 30(a) R.BAIL-1	1	KRISHNA KUMAR @ CHUNNU SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
7.	CR. MISC./6606/2021 302,120(B) R.BAIL-1	1	OM PRAKASH vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.
8.	CR. MISC./6610/2021 354(B) R.BAIL-1	1	RAJU SAO vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
9.	CR. MISC./6612/2021 272,273,308,34 R.BAIL-1	1	SANJAY MISRA vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
10.	CR. MISC./6613/2021 392 R.BAIL-1	1	SATTAN MANDAL@SATTO MANDAL@RAJKUMAR MANDAL vs THE STATE OF BIHAR	DHIRENDRA KUMAR	
11.	CR. MISC./6614/2021 regular bail R.BAIL-1	1	MURARI KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
12.	CR. MISC./6617/2021 regular bail R.BAIL-1	1	SHATRUGHAN KUMAR @ SHATRUDHAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
13.	CR. MISC./6619/2021 302,384,34 R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA	A.G.
14.	CR. MISC./6620/2021 30A,56B,32-1,32-3 R.BAIL-1	1	MANISH RAJ vs THE STATE OF BIHAR	AMRIT ABHIJAT	A.G.
15.	CR. MISC./6623/2021 392 R.BAIL-1	1	RAMESH YADAV vs THE STATE OF BIHAR	ARUN	A.G.
16.	CR. MISC./6624/2021 376,302,34 R.BAIL-1	1	SANJEEV KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
17.	CR. MISC./6625/2021 394 R.BAIL-1	1	BIRENDRA KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT	A.G.
18.	CR. MISC./6628/2021 304(B),201,34 R.BAIL-1	1	MAHENDRA RAJAK vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
19.	CR. MISC./6632/2021 20(B)(ii)(C),21(C R.BAIL-1	1	SURYA SINGH @ SURAJ PAL SINGH vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
20.	CR. MISC./6634/2021 302,382,34 R.BAIL-1	1	DHANANJAY CHAUBEY vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
21.	CR. MISC./6636/2021 30(a) R.BAIL-1	1	PAPPU KUMAR vs THE STATE OF BIHAR	GIRISH PANDEY NILESH KUMAR NIRALA MAHESHWAR PANDEY	A.G.
22.	CR. MISC./6637/2021 395, R.BAIL-1	1	CHANDRA SHEKHAR PASWAN @ CHANO PASWAN vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G
23.	CR. MISC./6638/2021 376 R.BAIL-1	1	SANNI KUMAR vs THE STATE OF BIHAR	SUCHETA YADAV	A.G. SHYAMAL PRAKASH
24.	CR. MISC./6639/2021 REGULAR BAIL R.BAIL-1	1	SRI BHAGWAN DAS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.

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25.	CR. MISC./6640/2021 272,273 R.BAIL-1	1	VINOD MAHTO vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
26.	CR. MISC./6644/2021 147,148,149,341,3 R.BAIL-1	1	SURESH RAM vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G.
27.	CR. MISC./6645/2021 364,120B,34 R.BAIL-1	1	UMA SHANKAR RAI @ SIPAHI RAI vs THE STATE OF BIHAR	BABITA KUMARI PURUSOTTAM KUMAR	A.G.
28.	CR. MISC./6647/2021 341,323,302,307,5 R.BAIL-1	1	SIRAJUDIN vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. SHIV PRASAD GUPTA
29.	CR. MISC./6649/2021 30A R.BAIL-1	1	RAMDIYA @ RAM DIYA vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
30.	CR. MISC./6653/2021 379,420 R.BAIL-1	1	AKHILESH YADAV vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
31.	CR. MISC./6656/2021 8,20(b)(ii)(c) R.BAIL-1	1	SURESH RAM vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
32.	CR. MISC./6660/2021 363,366(A),34 R.BAIL-1	1	SUMIT KUMAR RISHI vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
33.	CR. MISC./6661/2021 394 R.BAIL-1	1	MUNNA PATEL vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
34.	CR. MISC./6663/2021 3012,201,34 R.BAIL-1	1	NARESH RAJAK vs THE STATE OF BIHAR	LOVEKUSH KUMAR	A.G.
35.	CR. MISC./6673/2021 30A,D R.BAIL-1	1	LALBABU RAI @ LALU RAI vs THE STATE OF BIHAR	RANJIT PRASAD	A.G.
36.	CR. MISC./6674/2021 341,342,323,354,3 R.BAIL-1	1	LILAWATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
37.	CR. MISC./6678/2021 272,273 R.BAIL-1	1	PAPPU KUMAR SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
38.	CR. MISC./6680/2021 341,323,354,376,4 R.BAIL-1	1	PRAKASH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G.
39.	CR. MISC./6681/2021 414,34 R.BAIL-1	1	MANOJ PASWAN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
40.	CR. MISC./6683/2021 272,273 R.BAIL-1	1	AMIT KUMAR @ KALU MAHATO vs THE STATE OF BIHAR	ABHAY KUMAR	A.G.
41.	CR. MISC./6685/2021 341,323,384,504,5 R.BAIL-1	1	SANTLAL SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
42.	CR. MISC./6686/2021 302,201,31 R.BAIL-1	1	MITHILESH YADAV @ MITHLESH YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
43.	CR. MISC./6694/2021 399,402 R.BAIL-1	1	OM KUMAR @ LALLA vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR VAISHNAVI SINGH	A.G.
44.	CR. MISC./6695/2021 323,341,342,307,5 R.BAIL-1	1	MUNNA YADAV @ DHARMENDRA RAI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
45.	CR. MISC./6705/2021 302,201 R.BAIL-1	1	NAGINA MALLIK vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G.
46.	CR. MISC./6706/2021 302,34 R.BAIL-1	1	RAMDEEP RAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RAM CHANDRA PRASAD BHARTI SHAKTIMAAN BHARTI	A.G.
47.	CR. MISC./6707/2021 376 R.BAIL-1	1	MD. MINTU vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
48.	CR. MISC./6708/2021 Regular bail R.BAIL-1	1	GOWARDHAN SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
49.	CR. MISC./6710/2021 302,120(B),34 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.
50.	CR. MISC./6712/2021 REGULAR BAIL R.BAIL-1	1	MANDAL YADAV@ SURYADEO YADAV@ SURAJDEV YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
51.	CR. MISC./6715/2021 147,148,149,341,3 R.BAIL-1	1	MD SABIR @ SHABIR @MD SABIR ALAM vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G. MANOJ KUMAR JHA
52.	CR. MISC./6716/2021 399,402 R.BAIL-1	1	ABHIMANU KUMAR @ CHOTU @ ABHIMANYU KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.

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53.	CR. MISC./6717/2021 30-A R.BAIL-1	1 BIPIN KUMAR @ BIKI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA GAJENDRA KUMAR MD. SHAKIR AHMAD RAJESH KUMAR	A.G.
54.	CR. MISC./6720/2021 307,323,337,34,34 R.BAIL-1	1 DIPU CHAUDHARY @ DIPU KUMAR CHAUDHARY vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. RAM BALI JHA
55.	CR. MISC./6721/2021 272,273 R.BAIL-1	1 LALAN KUMAR KAMAT vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
56.	CR. MISC./6724/2021 412 R.BAIL-1	1 JAI KISHOR KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
57.	CR. MISC./6725/2021 395 R.BAIL-1	1 BABUL KUMAR ALIAS BABLOO KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.
58.	CR. MISC./6732/2021 341,323,324,307,3 R.BAIL-1	1 BALMIKI GOSWAMI vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G.
59.	CR. MISC./6737/2021 272,273 R.BAIL-1	1 VIJAY KUMAR SAH @ VIJAY KUMAR SAHU @ BIJAY KUMAR SAH vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
60.	CR. MISC./6738/2021 272,273, R.BAIL-1	1 RAM SANEHI SAH @ RAM SANDESHI SAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.
61.	CR. MISC./6740/2021 25(1-b)a,26 R.BAIL-1	1 LALLAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
62.	CR. MISC./6744/2021 bail R.BAIL-1	1 SANTOSH KUMAR KUSHWAHA @ SANTOSH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
63.	CR. MISC./6745/2021 498-A,302,304B,12 R.BAIL-1	1 MEENA DEVI vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
64.	CR. MISC./6747/2021 302,34 R.BAIL-1	1 BIRJU RAJVANSHI @ BIRJU RAJBANSHI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
65.	CR. MISC./6749/2021 Regular bail R.BAIL-1	1 BINOD KUMAR @ BINOD KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
66.	CR. MISC./6750/2021 30(a) R.BAIL-1	1 HARIKANT SHARMA vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
67.	CR. MISC./6751/2021 498A,302,120B,34 R.BAIL-1	1 HUMAYU vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G.
68.	CR. MISC./6754/2021 392 R.BAIL-1	1 SHYAM SHARAN SAH @ SHYAM TELI vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH	A.G.
69.	CR. MISC./6755/2021 376 R.BAIL-1	1 SHANKAR BHARTI vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
70.	CR. MISC./6756/2021 341,342,354b,509 R.BAIL-1	1 ESUPH SHAUPHI ALIAS YUSHUPH SOUPHI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
71.	CR. MISC./6758/2021 413,414,34 R.BAIL-1	1 NANDAN JHA @ NANDAN KUMAR @NANDAN KUMAR JHA vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G.
72.	CR. MISC./6759/2021 147,148,149,323,3 R.BAIL-1	1 BAJRANGI SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
73.	CR. MISC./6760/2021 272,273 R.BAIL-1	1 BASANT SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
74.	CR. MISC./6762/2021 272,273 R.BAIL-1	1 MD. RAUSHAN vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA RAVI BHUSHAN	A.G.
75.	CR. MISC./6763/2021 307 R.BAIL-1	1 KRISHNA SAHU ALIAS KRISHNA KUMAR SAHU vs THE STATE OF BIHAR	SANJEEV KUMAR JHA	A.G.
76.	CR. MISC./6765/2021 387 R.BAIL-1	1 MUKESH PANDEY @ BIRJU PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
77.	CR. MISC./6769/2021 272,273414 R.BAIL-1	1 SUBHASH KUMAR ALIAS SUBHASH KUMAR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	A.G.

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78.	CR. MISC./6771/2021 392,34 R.BAIL-1	1	ANGREJ YADAV @ ANGREJ KUMAR YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G.
79.	CR. MISC./6776/2021 370,371 R.BAIL-1	1	SANJAY PASWAN vs THE STATE OF BIHAR	PINTU KUMAR PATEL	A.G.
80.	CR. MISC./6777/2021 regular bail R.BAIL-1	1	LALU YADAV vs THE STATE OF BIHAR	RANG NATH CHOUBEY	A.G.
81.	CR. MISC./6785/2021 272,273 R.BAIL-1	1	CHANDESHWAR CHAUPAL @ CHANDE CHAUPAL @ CHANDAI CHAUPAL @ CHANDRAS CHAUPAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
82.	CR. MISC./6788/2021 147,148,149,341,4 R.BAIL-1	1	SANTOSH SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G.
83.	CR. MISC./6791/2021 414 R.BAIL-1	1	KRISHNA MOHAN KUMAR @ RUDAL RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
84.	CR. MISC./6795/2021 30-A R.BAIL-1	1	RITESH KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
85.	CR. MISC./6798/2021 147,148,149,341,3 R.BAIL-1	1	BALIRAM SINGH vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
86.	CR. MISC./6799/2021 30-A R.BAIL-1	1	NEERAJ KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
87.	CR. MISC./6800/2021 302,34 R.BAIL-1	1	HEMLAL TURI vs THE STATE OF BIHAR	AKASH RAJ	A.G.
88.	CR. MISC./6804/2021 120(B),409,419,42 R.BAIL-1	1	AMRENDRA KUMAR YADAV vs THE STATE OF BIHAR THROUGH C.B.I.	RAVINDRA KUMAR RAMANUJ	A.G.
89.	CR. MISC./6805/2021 petitioner in cus R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	A.G.
90.	CR. MISC./6806/2021 420, R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
91.	CR. MISC./6808/2021 30a,38(1)(2),41(1 R.BAIL-1	1	SUNIL KUMAR @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
92.	CR. MISC./6809/2021 307,34 R.BAIL-1	1	NARESH YADAV @ NARESH KUMAR YADAV vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI AJITA	A.G. PRASHANT KUMAR
93.	CR. MISC./6815/2021 147,148,149,341,3 R.BAIL-1	1	AWADH RAI @ AWADH NATH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. ANIL KUMAR ANIL KUMAR
94.	CR. MISC./6819/2021 20B R.BAIL-1	1	ASHA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL RANVIR KUMAR SANTOSH KUMAR SINGH	A.G.
95.	CR. MISC./6820/2021 272,273,465,420 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	SATYABIR BHARTI	A.G.
96.	CR. MISC./8263/2021 30(a) R.BAIL-1	1	MD. SONU vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
97.	CR. MISC./8265/2021 (251-B)A,26,31 R.BAIL-1	1	BANTI KUMAR @ BANTI SINGH vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G.
98.	CR. MISC./8267/2021 386,387,504,506,1 R.BAIL-1	1	SATRUGHAN SINGH @ SATRUGHAN @ JATAHA vs THE STATE OF BIHAR	BIRENDRA SHARMA	A.G.
99.	CR. MISC./8269/2021 420,467,468,120B R.BAIL-1	1	SANJAY PANDEY @ SANJAY KUMAR PANDEY vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G.
100.	CR. MISC./8270/2021 302,504,34 R.BAIL-1	1	RAMCHANDRA SINGH @ RAMCHANDRA PD SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. RAM SUMIRAN RAI BISHWESHWAR RAM
101.	CR. MISC./8272/2021 30(a) R.BAIL-1	1	SHYAM KUMAR NISHAD vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G.
102.	CR. MISC./8273/2021 302,34 R.BAIL-1	1	ANJALI DEVI vs THE STATE OF BIHAR	DINESH JHA	A.G.
103.	CR. MISC./8274/2021 30A,38 R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G.

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104.	CR. MISC./8275/2021 25(1-b)a,26,35 R.BAIL-1	1 NIREEJ RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
105.	CR. MISC./8276/2021 392,411 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	A.G.
106.	CR. MISC./8277/2021 8,20(B)(ii)(B) R.BAIL-1	1 SUMITRA KUMARI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
107.	CR. MISC./8280/2021 147,148,149,341,3 R.BAIL-1	1 NAND KISHORE SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
108.	CR. MISC./8283/2021 272,273,414,120B R.BAIL-1	1 SURAJ GUPTA @ SURAJ KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR KUMARI SHUBHAM	A.G.
109.	CR. MISC./8286/2021 30A R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
110.	CR. MISC./8287/2021 302,120(B),34 R.BAIL-1	1 SUSHIL SINGH vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	A.G.
111.	CR. MISC./8288/2021 341,323,324,354,3 R.BAIL-1	1 RAJENDRA PATEL vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
112.	CR. MISC./8290/2021 272,273,414 R.BAIL-1	1 RAMESH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G.
113.	CR. MISC./8291/2021 false implication R.BAIL-1	1 RAGANI @ SANJU DEVI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
114.	CR. MISC./8294/2021 448,323,354,506,3 R.BAIL-1	1 ABDUL KADIR @ LADDU vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G.
115.	CR. MISC./8295/2021 304(B),34 R.BAIL-1	1 BHOLA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
116.	CR. MISC./8296/2021 399,402 R.BAIL-1	1 MD. FIROZ vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
117.	CR. MISC./8297/2021 304B,34 R.BAIL-1	1 BHIM TIWARI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	A.G.
118.	CR. MISC./8298/2021 406,420,34 R.BAIL-1	1 MITHILESH KUMAR @ MITHILESH KUMAR SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G. BHIM KUMAR YADAV
119.	CR. MISC./8299/2021 304(B),201,34 R.BAIL-1	1 VINOD SAHNI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
120.	CR. MISC./8302/2021 30(a) R.BAIL-1	1 PRADEEP MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
121.	CR. MISC./8304/2021 392 R.BAIL-1	1 SUDHIR KUMAR @ SUDHIR KUMAR SINGH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
122.	CR. MISC./8305/2021 395 R.BAIL-1	1 BIBODH YADAV @ BIBODH KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
123.	CR. MISC./8306/2021 120(B),414,272,27 R.BAIL-1	1 SUJEET KUMAR @ CHHOTU vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
124.	CR. MISC./8307/2021 406,420,120(B) R.BAIL-1	1 JIWAN RAM vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G.
125.	CR. MISC./8308/2021 341,342,326,120(B) R.BAIL-1	1 SANTOSH SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G. PRATIK MISHRA
126.	CR. MISC./8309/2021 376 R.BAIL-1	1 RAUSHAN KUMAR @ RAUSHAN vs THE STATE OF BIHAR	BHOLA PRASAD	A.G.
127.	CR. MISC./8312/2021 bail R.BAIL-1	1 SANJEET KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
128.	CR. MISC./8315/2021 30(a) R.BAIL-1	1 MUKESH YADAV vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
129.	CR. MISC./8318/2021 25(1-B)A,26 R.BAIL-1	1 PANKAJ KUMAR SINGH @ PANKAJ SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
130.	CR. MISC./8319/2021 409,419,420,467,4 R.BAIL-1	1 DEO SHANKAR MISHRA vs THE STATE OF BIHAR THROUGH THE CENTRAL BUREAU OF INVESTIGATION, PATNA	AVANISH KUMAR SINGH	A.G.
131.	CR. MISC./8320/2021 392,411 R.BAIL-1	1 ANKIT KUMAR @ SUBHASH KUMAR vs THE STATE OF BIHAR	RITESH KUMAR DHIRENDRA KUMAR PRAMOD KUMAR	A.G.

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132.	CR. MISC./8322/2021 302,34 R.BAIL-1	1 HARE RAM MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD A.G.
133.	CR. MISC./8325/2021 307,447,34 R.BAIL-1	1 SIYA RAM RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SATYADEO SINGH BHUPENDRA NARAYAN YADAV SINHA, SUMAN VIJAY ANAND
134.	CR. MISC./8327/2021 401,414 R.BAIL-1	1 SONU RAY vs THE STATE OF BIHAR	JAY RAM PRASAD BINOD KUMAR NIRANJAN KUMAR SINGH
135.	CR. MISC./8328/2021 302/34 R.BAIL-1	1 SUBHASH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR A.G. PANDEY
136.	CR. MISC./8329/2021 376,420,313,34 R.BAIL-1	1 MD. NAUSHAD ALI vs THE STATE OF BIHAR	RANJEET TIWARY SHAHEEN BEGUM CHANDRA BHUSHAN SYED IMRAN GHANI UPADHYAY SHIVGANGA KUMAR GUPTA MANOJ KUMAR SINGH
137.	CR. MISC./8330/2021 147,149,323,341,3 R.BAIL-1	1 MD. ALAM vs THE STATE OF BIHAR	MD. NAJMUL HODDA A.G. BINAY KUMAR AMRIT ABHIJAT MANOJ KUMAR GUPTA GHANSHYAM
138.	CR. MISC./8332/2021 30(A) R.BAIL-1	1 SUDHIR KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR A.G. PRIYADARSHI
139.	CR. MISC./8333/2021 25(1-B)A,26,35 R.BAIL-1	1 KANAHAY YADAV @ KANHAIYA YADAV @ PRABHA NATH YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE A.G.
140.	CR. MISC./8334/2021 341,354(B),504,50 R.BAIL-1	1 MD. SHAHNAWAZ ALI @ SUNNY @ SUNNY KHATAL vs THE STATE OF BIHAR	MD. NAJMUL HODDA A.G.
141.	CR. MISC./8335/2021 304B/34 R.BAIL-1	1 ANITA DEVI @ ANITA SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR JHA A.G.
142.	CR. MISC./8337/2021 REGULAR BAIL R.BAIL-1	1 KUMAR GAURAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR A.G. SARKAR ARVIND KUMAR VERMA ANIMESH
143.	CR. MISC./8339/2021 147,148,149,447,4 R.BAIL-1	1 JAIRAM MANJHI vs THE STATE OF BIHAR	RANJAY KUMAR SINGH A.G.
144.	CR. MISC./8340/2021 20,22 R.BAIL-1	1 BABLU @ KALLU vs THE STATE OF BIHAR	MITHILESH KUMAR JHA A.G.
145.	CR. MISC./8343/2021 341,354B,506 R.BAIL-1	1 KHURSHID vs THE STATE OF BIHAR	SYED ASGHER NAJMI A.G.
146.	CR. MISC./8344/2021 30(A) R.BAIL-1	1 BAUSAKI MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD A.G.
147.	CR. MISC./8345/2021 420,467,468,120(B R.BAIL-1	1 BARJAHAN ALIAS BARJAHAN ALI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR A.G. RAJEEV RANJAN
148.	CR. MISC./8346/2021 302/387/120B/34 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA A.G. KEERTIKA SAKSHI
149.	CR. MISC./8347/2021 363,366(A) R.BAIL-1	1 MOHIT KUMAR vs THE STATE OF BIHAR	AMARENDRA KUMAR A.G. SINGH AKHILESH KUMAR PANDEY AKHILESH KUMAR PANDEY BINOD KUMAR PANDEY
150.	CR. MISC./8350/2021 272,273 R.BAIL-1	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	KUMARI SHUBHAM A.G. SHASHANK CHANDRA JITENDRA KUMAR BHARTI
151.	CR. MISC./8352/2021 25(1-b)a,26,35 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	UDBHAV A.G. VAISHNAVI SINGH SHIVAM
152.	CR. MISC./8353/2021 regular bail R.BAIL-1	1 PALLAV KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR A.G. ARVIND KUMAR
153.	CR. MISC./8354/2021 307,393 R.BAIL-1	1 AKSHAY SHARMA vs THE STATE OF BIHAR	MUKESH KUMAR SINGH A.G.
154.	CR. MISC./8358/2021 457,380,354(B) R.BAIL-1	1 RANJAY RAVIDAS vs THE STATE OF BIHAR	SUNIL KUMAR YADAV A.G. JAISHREE KUMAR
155.	CR. MISC./8361/2021 302,201,34 R.BAIL-1	1 ANITA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR A.G. AGRAWAL SANTOSH KUMAR SINGH

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156.	CR. MISC./8364/2021 272,273,414,34 R.BAIL-1	1 HARE RAM YADAV @ HARERAM YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
157.	CR. MISC./8368/2021 30(a),32(3) R.BAIL-1	1 PRAKASH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
158.	CR. MISC./8369/2021 147,148,149,341,3 R.BAIL-1	1 NAVEEN YADAV vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G.
159.	CR. MISC./8372/2021 447,147,148,149,3 R.BAIL-1	1 JAI PRAKASH THAKUR @ BINOD THAKUR vs THE STATE OF BIHAR	PRANAV KUMAR RANJIT KUMAR	A.G.
160.	CR. MISC./8373/2021 30(a) R.BAIL-1	1 BIKO PURVE vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY PRAKASH SHRARMA	A.G.
161.	CR. MISC./8375/2021 25(1-b)a,26 R.BAIL-1	1 RAJA @ SUNIL KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
162.	CR. MISC./8378/2021 147,149,341,323,3 R.BAIL-1	1 BISHESHWAR RAM vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
163.	CR. MISC./8382/2021 394 R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
164.	CR. MISC./8383/2021 341,324,326,307,3 R.BAIL-1	1 BACHO JHA @ VINOD JHA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
165.	CR. MISC./8390/2021 379,411 R.BAIL-1	1 BINOD KUMAR vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR SANJAY KUMAR	A.G.
166.	CR. MISC./8391/2021 272,273 R.BAIL-1	1 SAROJ RAI @ SAROJ KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
167.	CR. MISC./8393/2021 392,412 R.BAIL-1	1 DHARMENDRA MANDAL vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
168.	CR. MISC./8394/2021 30(a) R.BAIL-1	1 VEERA NONIYA vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G.
169.	CR. MISC./8396/2021 364,365,302,201,3 R.BAIL-1	1 VINOD SAHANI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
170.	CR. MISC./8398/2021 341,323,307,34 R.BAIL-1	1 AKHILESHWAR PRASAD @ AKHILESHWAR YADAV @ AKHLESHWAR YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
171.	CR. MISC./8399/2021 341,323,307,379,5 R.BAIL-1	1 SHAMBHU RAM vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G.
172.	CR. MISC./8402/2021 30(a) R.BAIL-1	1 RAJ MANISH KUMAR vs THE STATE OF BIHAR	PRAMOD RAJPATI DURGA KUMARI	A.G.
173.	CR. MISC./8403/2021 363,366(A),34 R.BAIL-1	1 SK. MISTER vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
174.	CR. MISC./8404/2021 302,34 R.BAIL-1	1 BHUSHAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR
175.	CR. MISC./8405/2021 302,34 R.BAIL-1	1 KAMLESH SAHANI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. NIVEDITA NIRVIKAR ARYA ACHINT SUDHANSHU SHEKHAR
176.	CR. MISC./8409/2021 147,148,149,341,3 R.BAIL-1	1 PRAMOD RAI @ PRAMOD KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1 VIJAY PARKASH BHARGAVA	A.G.
177.	CR. MISC./8411/2021 392 R.BAIL-1	1 NIRAJ KUMAR @ TILO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G.
178.	CR. MISC./8412/2021 30A R.BAIL-1	1 VIMLESH CHAUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G.
179.	CR. MISC./8414/2021 363,366(A),34 R.BAIL-1	1 SANDHYA DEVI vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	A.G.
180.	CR. MISC./8415/2021 363,366A R.BAIL-1	1 OMKAR KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. ARJUN PRASAD
181.	CR. MISC./8416/2021 147,148,149,341,3 R.BAIL-1	1 VAJIR ANSARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.



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182.	CR. MISC./8417/2021 399,402 R.BAIL-1	1 SHAMSHAD ANSARI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH A.G. SANJAY KUMAR SINGH
183.	CR. MISC./8423/2021 307,34,302 R.BAIL-1	1 KARU SINGH @ ANIL SINGH vs THE STATE OF BIHAR	BINDHYACHAL RAI A.G. VIKASH KUMAR RAM NARESH RAY YOGENDRA KUMAR
184.	CR. MISC./8427/2021 272,273 R.BAIL-1	1 SUNIL KUMAR MAHTO @ SUNIL KUMAR MAHATO vs THE STATE OF BIHAR	ASHOK KUMAR A.G. BIMAL KUMAR
185.	CR. MISC./8428/2021 341,323,504,304B, R.BAIL-1	1 SURAJ MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH A.G. MADHURESH SINGH
186.	CR. MISC./8431/2021 302,120B,34 R.BAIL-1	1 DHIRENDRA YADAV @ PINTU YADAV @ PINTU vs THE STATE OF BIHAR	SHARDA NAND MISHRA A.G. HARISH CHANDRA PATEL
187.	CR. MISC./8435/2021 409,467,471,120B, R.BAIL-1	1 SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.),	UDAY PRATAP SINGH A.G. RAJESH KUMAR
188.	CR. MISC./8438/2021 147,149,341,323,3 R.BAIL-1	1 PRASAD RAM @ RAM PRASAD RAM vs THE STATE OF BIHAR	BHANU PRATAP SINGH A.G.
189.	CR. MISC./8441/2021 302,34 R.BAIL-1	1 VIJAY MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR A.G.
190.	CR. MISC./8443/2021 30C R.BAIL-1	1 BHUSHAN THAKUR vs THE STATE OF BIHAR	SYED ASGHER NAJMI A.G.
191.	CR. MISC./8449/2021 272,273 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
192.	CR. MISC./8450/2021 302,120(B),506,34 R.BAIL-1	1 LAL BABU CHAUDHARY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN A.G. MITHILESH KUMAR VIDYARTHI MANOJ KUMAR
193.	CR. MISC./8451/2021 392,395,412 R.BAIL-1	1 SUSHIL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA A.G.
194.	CR. MISC./8454/2021 302,120(B),34 R.BAIL-1	1 DHARAMVIR KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH A.G. SHIVAM UDBHAV RANJIT KUMAR SANJEEV KUMAR
195.	CR. MISC./8456/2021 302,201 R.BAIL-1	1 RUNUMA @ SUNUMA KHATUN vs THE STATE OF BIHAR	RAJ KUMAR A.G. VIJAY KUMAR RANJAN KUMAR SHARMA
196.	CR. MISC./9872/2021 395 R.BAIL-1	1 BADAL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK A.G.
197.	CR. MISC./9873/2021 394,34 R.BAIL-1	1 ROUSHAN KUMAR vs THE STATE OF BIHAR	SURYA SWETABH A.G.
198.	CR. MISC./9875/2021 420,406 R.BAIL-1	1 ABHISHEK KUMAR PODDAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR A.G. SINGH
199.	CR. MISC./9877/2021 Regular bail R.BAIL-1	1 RAJU SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR A.G.
200.	CR. MISC./9881/2021 379 R.BAIL-1	1 RANJAN YADAV vs THE STATE OF BIHAR	RATANAKAR JHA A.G.
201.	CR. MISC./9882/2021 30(A) R.BAIL-1	1 MUKESH PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN A.G. RAKHI KUMARI
202.	CR. MISC./9883/2021 25(1-B)A,25(1-AA) R.BAIL-1	1 SARAFAT HUSSAIN vs THE STATE OF BIHAR	RAJEEV RANJAN A.G.
203.	CR. MISC./9886/2021 414,356,379,34 R.BAIL-1	1 MD. ASHIK @ MD. ASHIQUE vs THE STATE OF BIHAR	SANTOSH KUMAR A.G. AJIT KUMAR
204.	CR. MISC./9888/2021 30(a) R.BAIL-1	1 RAMDAYAL MANJHI vs THE STATE OF BIHAR	GAJENDRA KUMAR A.G. SINGH MANISH KUMAR NO2
205.	CR. MISC./9889/2021 30(a) R.BAIL-1	1 JITENDRA CHAUDHARY @ JITENDRA CHAUDHRY @ MURARI JITENDRA CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR SINGH A.G. MUKUL JEE
206.	CR. MISC./9890/2021 366(A),34 R.BAIL-1	1 JAI KUMAR @ JAY KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR A.G. SINGH MAHESHWAR PRASAD SINGH AKHILESHWAR SINGH

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207.	CR. MISC./9895/2021 395,397 R.BAIL-1	1	MITHUN PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM BINOD KUMAR YADAV JITENDRA KUMAR BHARTI	A.G.
208.	CR. MISC./9901/2021 147,149,133,323,3 R.BAIL-1	1	RAMANAND PASWAN vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
209.	CR. MISC./9903/2021 409,420 R.BAIL-1	1	DHRUV NATH TIWARI @ DHRUAVNATH TIWARI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
210.	CR. MISC./9904/2021 147,148,149,341,3 R.BAIL-1	1	RAKESH KUMAR @ PRAN YADAV vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. MUKUL KUMARI
211.	CR. MISC./9910/2021 302,34 R.BAIL-1	1	SHESHNATH SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
212.	CR. MISC./9912/2021 272,273,414,34 R.BAIL-1	1	VICKY SINGH @ VIKKI SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
213.	CR. MISC./9920/2021 399,402,414 R.BAIL-1	1	SUBHASH YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
214.	CR. MISC./9923/2021 regular bail R.BAIL-1	1	MD ISTAKHAR vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G.
215.	CR. MISC./9925/2021 302,341,324,504,3 R.BAIL-1	1	SHANKAR MANDAL vs THE STATE OF BIHAR	PRIYANK DEEPAK PUNIT KUMAR	A.G.
216.	CR. MISC./9929/2021 302,201,120(B),34 R.BAIL-1	1	BIRENDRA SAH vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G.
217.	CR. MISC./9935/2021 323,504,506,341,3 R.BAIL-1	1	ANIL THAKUR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G.
218.	CR. MISC./9939/2021 regular bail R.BAIL-1	1	SAHRUKH KHAN vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G.
219.	CR. MISC./9940/2021 376(d) R.BAIL-1	1	CHANDAN YADAV vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
220.	CR. MISC./9945/2021 307,414,353,34 R.BAIL-1	1	LAXMAN SAHNI @ RAMKSHMAN SAHNI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
221.	CR. MISC./9948/2021 30(A),38,41,37(B) R.BAIL-1	1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
222.	CR. MISC./9955/2021 363,365,34,302 R.BAIL-1	1	RAJA RAM SAHANI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
223.	CR. MISC./9968/2021 302,307,120B,34 R.BAIL-1	1	HARI BIND vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
224.	CR. MISC./9970/2021 30A R.BAIL-1	1	RAHUL DEBNATH vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
225.	CR. MISC./9974/2021 regular bail R.BAIL-1	1	SANTOSH BIND @ SANTOSH KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR MANOJ KUMAR SINGH	A.G.
226.	CR. MISC./9986/2021 341,323,307,385,3 R.BAIL-1	1	NEERAJ KUMAR @ NEERAJ PATEL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
227.	CR. MISC./9989/2021 414,34 R.BAIL-1	1	PRABHASH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHIVAM	A.G.
228.	CR. MISC./9997/2021 30A R.BAIL-1	1	PAPPU DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
229.	CR. MISC./9999/2021 414 R.BAIL-1	1	CHANDAN CHOUDHARY vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
230.	CR. MISC./10001/2021 121,121A,120B R.BAIL-1	1	KHUSHBOO HEMBRAM ALIAS SALONI HEMBRAM ALIAS BASANTI HEMBRAM ALIAS BAUKI HEMBRAM vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
231.	CR. MISC./10004/2021 341,323,498,504,3 R.BAIL-1	1	RAKESH RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
232.	CR. MISC./10006/2021 25(1-B),26(ii) R.BAIL-1	1	GOLU KUMAR @ RITESH vs THE STATE OF BIHAR	SHASHANK KUMAR SINGH SUDHIR KUMAR	A.G.
233.	CR. MISC./10007/2021 25(1-B)A,26 R.BAIL-1	1	TULSI YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.

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234.	CR. MISC./10017/2021 363,363(A) R.BAIL-1	1	BHIM YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJEEV KUMAR
235.	CR. MISC./10018/2021 regular bail R.BAIL-1	1	SUMAN KUMAR vs THE STATE OF BIHAR	SUMAN KUMAR JHA	A.G.
236.	CR. MISC./10021/2021 414 R.BAIL-1	1	ANKIT KUMAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
237.	CR. MISC./10022/2021 365,302,201 R.BAIL-1	1	BHARAT CHAUDHARY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
238.	CR. MISC./10025/2021 272,273,34 R.BAIL-1	1	SANJAY RAI vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G.
239.	CR. MISC./10026/2021 420,467,468,471 R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	A.G.
240.	CR. MISC./10028/2021 272,273 R.BAIL-1	1	SONU KUMAR @ SONU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G.
241.	CR. MISC./10029/2021 376 R.BAIL-1	1	NITESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
242.	CR. MISC./10031/2021 147,148,149,341,3 R.BAIL-1	1	RAVIN SHARMA @ RAVIN KUMAR SHARMA vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
243.	CR. MISC./10032/2021 30-A R.BAIL-1	1	MUNCHUN SINGH @ MANCHUN SINGH @ MANACHUN KUMAR SINGH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
244.	CR. MISC./10035/2021 30(A) R.BAIL-1	1	NEETISH RAM vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH	A.G.
245.	CR. MISC./10039/2021 304(B),34 R.BAIL-1	1	ARUN SAHNI vs THE STATE OF BIHAR	SUBODH KUMAR	A.G.
246.	CR. MISC./10040/2021 302,120(B) R.BAIL-1	1	PRAMOD SINGH @PRAMAD YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G. ANIL KUMAR ROY
247.	CR. MISC./10042/2021 147,148,149,302,1 R.BAIL-1	1	SUSHIL YADAV vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	A.G.
248.	CR. MISC./10043/2021 147,148,149,448,3 R.BAIL-1	1	SANJAY YADAV @ KAILASH YADAV @ SHYAMA KANT YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
249.	CR. MISC./10046/2021 414,34 R.BAIL-1	1	SANDEEP KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
250.	CR. MISC./10050/2021 30A R.BAIL-1	1	SANJAY MANJHI vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH GAYAN PRAKASH	A.G.
251.	CR. MISC./10054/2021 304(B),201,34 R.BAIL-1	1	RAMNATH SAH vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
252.	CR. MISC./10055/2021 r bail R.BAIL-1	1	PULIS RAI vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR	A.G.
253.	CR. MISC./10058/2021 REGULAR BAIL R.BAIL-1	1	SHITAL YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
254.	CR. MISC./10059/2021 272,273 R.BAIL-1	1	MULAYAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH	A.G.
255.	CR. MISC./10060/2021 30(A) R.BAIL-1	1	RAJ KUMAR @ GOLU vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G.
256.	CR. MISC./10061/2021 regular bail R.BAIL-1	1	SHIV NATH @ MONU vs THE STATE OF BIHAR	RAJ KUMAR SINHA	A.G.
257.	CR. MISC./10064/2021 r.bail R.BAIL-1	1	DINESH SAHANI @ DIHESH KUMAR SAHANI vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	A.G.
258.	CR. MISC./10069/2021 395 R.BAIL-1	1	RAJEEV KUMAR YADAV @ RAJEEV KUMAR vs BIHAR RAJYA SARKAR	RAJEEV RANJAN SINHA	A.G.
259.	CR. MISC./10070/2021 366(A),34 R.BAIL-1	1	RAMNEHI SINGH @ RAMNEDI SINGH @ NEDI SINGH @ NEHI SINGH vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
260.	CR. MISC./10072/2021 392 R.BAIL-1	1	BABUL KUMAR @ BABLU KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G.

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261.	CR. MISC./10077/2021 392 R.BAIL-1	1	JITENDRA KUMAR @ JITENDRA RAY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
262.	CR. MISC./10079/2021 302,201,34 R.BAIL-1	1	CHANDESHWAR RAI vs THE STATE OF BIHAR	RAVI NANDAN	A.G.
263.	CR. MISC./10080/2021 143,341,323,324,3 R.BAIL-1	1	RAM BAHADUR BARBARIYA vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR ROHIT KUMAR	A.G. MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI KUMARI SHUBHAM
264.	CR. MISC./10083/2021 302,34 R.BAIL-1	1	PRAVEEN PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
265.	CR. MISC./10084/2021 20,22 R.BAIL-1	1	KARAN RAUT vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
266.	CR. MISC./10085/2021 REGULAR BAIL R.BAIL-1	1	NANDU YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SUNIL KUMAR SINGH	A.G.
267.	CR. MISC./10087/2021 Regular bail R.BAIL-1	1	BIJAY CHAUDHARY @ VIJAY CHAUDHARY vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G.
268.	CR. MISC./10093/2021 30A R.BAIL-1	1	AWADH KISHOR SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
269.	CR. MISC./10094/2021 Regular bail R.BAIL-1	1	DABLU SHARMA vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G.
270.	CR. MISC./10095/2021 302,201,120B,34 R.BAIL-1	1	SHIVANI DEVI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
271.	CR. MISC./10102/2021 380,461,411 R.BAIL-1	1	MANTOSH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
272.	CR. MISC./10105/2021 30A R.BAIL-1	1	MOTI RAI @ MOTI LAL RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
273.	CR. MISC./10106/2021 147,149,341,307,3 R.BAIL-1	1	BASUKI NATH PASWAN vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
274.	CR. MISC./10107/2021 171,188,419,420, R.BAIL-1	1	VINOD KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH	A.G.
275.	CR. MISC./10108/2021 30(A)(D) R.BAIL-1	1	SHARVAN DAS vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	A.G.
276.	CR. MISC./10109/2021 30-A,30-2 R.BAIL-1	1	SATISH KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHAUDHARY SHAILENDRA KUMAR BHARTI	A.G.
277.	CR. MISC./10112/2021 302,307,504,506,3 R.BAIL-1	1	PRAMOD KUMAR @ PRAMOD PRASAD vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G.
278.	CR. MISC./10118/2021 272,273,34 R.BAIL-1	1	DILIP SAH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
279.	CR. MISC./10124/2021 395 R.BAIL-1	1	MUNARIK YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
280.	CR. MISC./10126/2021 413,414,34 R.BAIL-1	1	ABHAYA KUMAR @ KALLU vs THE STATE OF BIHAR	AWADHESH KUMAR DR RABINDRA NATH SINGH	A.G.
281.	CR. MISC./10127/2021 454,380,511,414,3 R.BAIL-1	1	SONU @ MD. SONU vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN	A.G.
282.	CR. MISC./10129/2021 Regular bail R.BAIL-1	1	PAHARI RAY @ PAHAADI RAI vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G.
283.	CR. MISC./10130/2021 30A R.BAIL-1	1	LALLU KUMAR @ VIKAS KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
284.	CR. MISC./10132/2021 396,394,302,34 R.BAIL-1	1	ROUSHAN YADAV @ ROSHAN YADAV vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR, SHARAD KUMAR VERMA	A.G.
285.	CR. MISC./10133/2021 420,498(B),489(C) R.BAIL-1	1	PRAVIN SAH @PRAVIN KUMAR SAH vs THE STATE OF BIHAR	TARUN KUMAR SINHA	A.G.
286.	CR. MISC./10134/2021 376,506 R.BAIL-1	1	RAVINDRA CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.

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287.	CR. MISC./10139/2021 r bail R.BAIL-1	1	CHANDAN RAI @ CHANDAN KUMAR vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR SARVA DEO SINGH SANJAY KUMAR	A.G. RANJAN KUMAR DUBEY
288.	CR. MISC./10141/2021 379,411,414 R.BAIL-1	1	SURAJ SHARMA @ ANAND SHARMA vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
289.	CR. MISC./10145/2021 8,20B,II,B,22,23, R.BAIL-1	1	AINAL ALI SEKH vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
290.	CR. MISC./10148/2021 304B,328,34 R.BAIL-1	1	SAROJ RAJAK vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
291.	CR. MISC./10149/2021 30A R.BAIL-1	1	SONU KUMAR YADAV @ SONU YADAV vs THE STATE OF BIHAR	AJAY MISHRA	A.G.
292.	CR. MISC./10152/2021 302,34 R.BAIL-1	1	BHIRGO YADAV @ BHRIGU YADAV @ BHRIGUNATH YADAV vs THE STATE OF BIHAR	VINOD KUMAR BINDESWARI SINGH	A.G.
293.	CR. MISC./10156/2021 regular bail R.BAIL-1	1	YOGENDRA SHARMA vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G.
294.	CR. MISC./10158/2021 25(1-b)a,26 R.BAIL-1	1	BARAK YADAV @ BADAQ YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G.
295.	CR. MISC./10159/2021 341,323,326,307,3 R.BAIL-1	1	AMIR HUSSAIN ALIAS SAMIR HUSSAIN vs STATE OF BIHAR	SATYA PRAKASH RITURAJ SINGH	A.G.
296.	CR. MISC./12356/2021 386,399,402,120(B R.BAIL-1	1	AMBIKA MAHTO vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
297.	CR. MISC./12357/2021 341,323,504,506,3 R.BAIL-1	1	AMAN PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
298.	CR. MISC./12363/2021 326,307,506,34 R.BAIL-1	1	MATISH PASWAN vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	A.G.
299.	CR. MISC./12366/2021 30A,38-I R.BAIL-1	1	KARE LAL MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
300.	CR. MISC./12368/2021 272,273,34 R.BAIL-1	1	MONU PANDEY @ AMIT PANDEY vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
301.	CR. MISC./12369/2021 302,34 R.BAIL-1	1	RAMBABU SAHANI vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.
302.	CR. MISC./12373/2021 147,148,149,341,3 R.BAIL-1	1	RAJESH SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR JHA SANJAY SINGH	A.G. DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
303.	CR. MISC./12374/2021 272,273,420,467,4 R.BAIL-1	1	CHANDESHWARI PODDAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	A.G.
304.	CR. MISC./12375/2021 392 R.BAIL-1	1	MD. SHAMIM AKHTAR @ MD. SAMIM vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
305.	CR. MISC./12377/2021 394,326,307,34 R.BAIL-1	1	JAYKISHORE KUMAR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	A.G.
306.	CR. MISC./12379/2021 392 R.BAIL-1	1	CHAMAN KUMAR @ CHHAPAN KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
307.	CR. MISC./12380/2021 25(1-B)A,26 R.BAIL-1	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G.
308.	CR. MISC./12382/2021 304B,201,34 R.BAIL-1	1	GOPAL PASI vs THE STATE OF BIHAR	AMBUJ KUMAR CHANDRA DR. JUHI CHOUDHARY	A.G.
309.	CR. MISC./12383/2021 384,386,387,406,4 R.BAIL-1	1	BIPIN RAI vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G.
310.	CR. MISC./12385/2021 25(1-b)a,26 R.BAIL-1	1	KUMOD YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G.
311.	CR. MISC./12387/2021 302,34 R.BAIL-1	1	BIKRAM KUMAR RAY @ BIKRAM SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	A.G.
312.	CR. MISC./12388/2021 363,366a,341,323, R.BAIL-1	1	RANJIT GOSAI vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR VAISHNAVI SINGH	A.G.
313.	CR. MISC./12389/2021 regular bail R.BAIL-1	1	SIKANDAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G.

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314.	CR. MISC./12391/2021 302,201,34 R.BAIL-1	1	GUDIYA DEVI @ GURIYA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. MANOJ KUMAR PANDEY
315.	CR. MISC./12392/2021 346,367,370,370A, R.BAIL-1	1	HIMANSHU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
316.	CR. MISC./12393/2021 363,366A R.BAIL-1	1	RANJIT PANDIT vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	A.G.
317.	CR. MISC./12394/2021 147,148,149,341,3 R.BAIL-1	1	MANOJ PASWAN vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH MADHAV RAJ KUMARI ANUPAM RIZWANUL JAMA KHAN	A.G. RAVINDRA KUMAR RAMANUJ
318.	CR. MISC./12396/2021 363,366(A),34 R.BAIL-1	1	PANKAJ KUMAR MANDAL vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
319.	CR. MISC./12397/2021 392 R.BAIL-1	1	VIKASH KUMAR CHOUDHARY @ VIKASH CHOUDHARY vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
320.	CR. MISC./12398/2021 30A R.BAIL-1	1	ASHOK MAHTO vs THE STATE OF BIHAR	ALOK KUMAR ALOK PRABHAT KUMAR	A.G.
321.	CR. MISC./12401/2021 395,379 R.BAIL-1	1	DIPAK KUMAR @ DIPAK MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G.
322.	CR. MISC./12402/2021 147,148,149,431,3 R.BAIL-1	1	MAHANT YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
323.	CR. MISC./12404/2021 147,148,149,323,3 R.BAIL-1	1	BANDHU RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
324.	CR. MISC./12408/2021 363,365 R.BAIL-1	1	SONAL PRAKASH vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE	A.G.
325.	CR. MISC./12410/2021 7 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
326.	CR. MISC./12413/2021 30A R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	A.G.
327.	CR. MISC./12415/2021 376 R.BAIL-1	1	DEVANAND SAW vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G.
328.	CR. MISC./12416/2021 30(a) R.BAIL-1	1	MITHILESH SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
329.	CR. MISC./12418/2021 16-1-B,17,18,18A, R.BAIL-1	1	SHAMBHU SINGH vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
330.	CR. MISC./12420/2021 363,364,302,201,3 R.BAIL-1	1	HIMANSHU SADA vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G.
331.	CR. MISC./12422/2021 30A R.BAIL-1	1	ANUJ KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
332.	CR. MISC./12423/2021 409,420,120(B) R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), PATNA	UDAY PRATAP SINGH RAJESH KUMAR	A.G.
333.	CR. MISC./12427/2021 30(a) R.BAIL-1	1	BABLU KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
334.	CR. MISC./12430/2021 25,(1-b)a,26/35 R.BAIL-1	1	ANIL PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
335.	CR. MISC./12435/2021 REGULAR BAIL R.BAIL-1	1	SANOJ KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
336.	CR. MISC./12436/2021 30A,32(2) R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
337.	CR. MISC./12439/2021 409,420,467,468,4 R.BAIL-1	1	BANSHIDHAR JHA vs CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI.	UDAY PRATAP SINGH RAJESH KUMAR	K.N.SINGH (A.D.S.G.)
338.	CR. MISC./12443/2021 323,498(A),494,30 R.BAIL-1	1	MD GUDDU @ MD UJALE vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
339.	CR. MISC./12446/2021 272,273,420,120B R.BAIL-1	1	BIKASH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
340.	CR. MISC./12447/2021 147,148,149,342,3 R.BAIL-1	1	ABHAY YADAV @ GOVIND JEE @ GOVIND YADAV vs THE STATE OF BIHAR	MD. JUBAIR ANSARI SITA RAM PRASAD	A.G.
341.	CR. MISC./12448/2021 147,148,149,341,3 R.BAIL-1	1	PAPPU PANJIYARA @ PRABHAT @ PRABHAT RANJAN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.

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342.	CR. MISC./12452/2021 392,414 R.BAIL-1	1	AKHILESH KUMAR vs THE STATE OF BIHAR	NITYANAND SATISH KUMAR SINHA	A.G.
343.	CR. MISC./12453/2021 363,365,302,201,1 R.BAIL-1	1	SANOJ KUMAR @ DELWA vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. ASHHAR MUSTAFA FALAKYAR ASKARI DEEPAK KUMAR SINGH VISHAL KUMAR SINGH
344.	CR. MISC./12454/2021 147,148,149,323,3 R.BAIL-1	1	SURESH RAI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
345.	CR. MISC./12456/2021 30(a) R.BAIL-1	1	DIPAK KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
346.	CR. MISC./12463/2021 363,376,379,504,5 R.BAIL-1	1	ANIL DAS vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G.
347.	CR. MISC./12467/2021 439.440 R.BAIL-1	1	RANJIT KUMAR vs THE STATE OF BIHAR	RIKESH SINHA	A.G.
348.	CR. MISC./12468/2021 30A R.BAIL-1	1	SHANICHAR MANDAL @ SANICHAR MANDAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
349.	CR. MISC./12471/2021 4 R.BAIL-1	1	SK. SAIDULLAH @ MD. SHAI DULLAH vs THE STATE OF BIHAR	ANIL KUMAR RANJANA SRIVASTAVA	A.G.
350.	CR. MISC./12472/2021 30/30A/38/42 R.BAIL-1	1	PANKAJ SAH @ PANKAJ KUMAR vs THE STATE OF BIHAR	RINA SINHA	A.G.
351.	CR. MISC./12476/2021 30A R.BAIL-1	1	SHRAWAN SAH @ SHRAWAN SAW vs THE STATE OF BIHAR	GANGA PRASAD BIMAL	SURENDRA PRASAD SINGH
352.	CR. MISC./12481/2021 304B,201, R.BAIL-1	1	KRISHNA DAS vs THE STATE OF BIHAR	DEEPAK SAHAY JAMUAR	TARUN PRASAD MANDAL
353.	CR. MISC./12484/2021 272,273, R.BAIL-1	1	RAM KISHOR KAMAT vs THE STATE OF BIHAR	BIPIN KUMAR	PRAMOD KUMAR PANDEY
354.	CR. MISC./12487/2021 304B,34, R.BAIL-1	1	ASHARUL BIBI vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	RAM NARESH RAY
355.	CR. MISC./12489/2021 447,324,326,307,3 R.BAIL-1	1	BIKKI SINGH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	RAMCHANDRA SAHNI
356.	CR. MISC./12492/2021 386A,376 R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	ATUL SHANKAR SANJAY KUMAR TIWARY SHAKTI SUMAN KUMAR	A.G.
357.	CR. MISC./12493/2021 302,386,34, R.BAIL-1	1	SAROJ PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. RANJEET KUMAR AYUSH KUMAR
358.	CR. MISC./12494/2021 420,406,120(B) R.BAIL-1	1	SAHID @ MD. SHAHID vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
359.	CR. MISC./12497/2021 302,34 R.BAIL-1	1	ARJUN SAHNI vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
360.	CR. MISC./12501/2021 394,302 R.BAIL-1	1	UMESH YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
361.	CR. MISC./12509/2021 cr misc R.BAIL-1	1	FEKAN PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
362.	CR. MISC./12515/2021 Regular bail R.BAIL-1	1	KHUSBU KUMARI @ KHUSHBU KUMARI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G.
363.	CR. MISC./12520/2021 302,34 R.BAIL-1	1	MITHTHU BYADHA @ KAJAL @ MITTHU BYADHA @ MITHU BYADHA vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MADHURA NAND JHA
364.	CR. MISC./12521/2021 341,323,324,307,3 R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
365.	CR. MISC./12522/2021 395 R.BAIL-1	1	MD GAFUR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
366.	CR. MISC./12524/2021 304(B),201,34 R.BAIL-1	1	SHIV KUMAR CHAUDHARY vs THE STATE OF BIHAR	SUNIL PRASAD	A.G.
367.	CR. MISC./12526/2021 302,201,120(B),34 R.BAIL-1	1	NAGESHWAR DAS vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.

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368.	CR. MISC./12529/2021 30A R.BAIL-1	1 TEJ PRATAP TIWARI vs THE STATE OF BIHAR	RANA VIKRAM SINGH RASIKA PRITI RANJEET KUMAR JHA	A.G.
369.	CR. MISC./12530/2021 366 R.BAIL-1	1 UMER ALAM vs THE STATE OF BIHAR	UMESH PRASAD	A.G.
370.	CR. MISC./12532/2021 regular bail R.BAIL-1	1 DEEPAN RAY vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G.
371.	CR. MISC./12537/2021 regular bail R.BAIL-1	1 CHANDRA SHEKHAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G.
372.	CR. MISC./12538/2021 272,273 R.BAIL-1	1 BHIKHARI PASWAN vs THE STATE OF BIHAR	ANAND KUMAR OJHA DAIZY KUMARI BACHAN JEE OJHA	AJAY KUMAR NO. 2
373.	CR. MISC./12539/2021 20,21,23,24,27 R.BAIL-1	1 DINESH MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
374.	CR. MISC./12540/2021 399,402, R.BAIL-1	1 HIMANSHU KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G.
375.	CR. MISC./12542/2021 regular bail R.BAIL-1	1 KAILU YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	A.G.
376.	CR. MISC./12543/2021 324,326,307 R.BAIL-1	1 SANJU DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
377.	CR. MISC./12544/2021 304(B),34 R.BAIL-1	1 SADO PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
378.	CR. MISC./12545/2021 120B,420,468,471, R.BAIL-1	1 SAKET KUMAR @ SHAKESH KUMAR @ SAKESH KUMAR vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDANT OF POLICE, C.B.I., PATNA	BAUYE JEE JHA (B.J. JHA)	K.N. SINGH, A.D.S.G.
379.	CR. MISC./12546/2021 18,20,22,29 R.BAIL-1	1 ANAND KUMAR @ ANANT KUMAR @ ABHINANDAN @ ANANAD vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
380.	CR. MISC./12550/2021 376 R.BAIL-1	1 NAJBULLAH KHAN vs THE STATE OF BIHAR	SYED ASFAR ALAM ANJUM PERVEEN SYED ARSHAD ALAM NAGMA PERVIN PRAFULLA KUMAR JHA	A.G.
381.	CR. MISC./12551/2021 363,302,201,120(B R.BAIL-1	1 BHOLA KUMAR @ SUNNY KUMAR @ SUNNI KUMAR vs THE STATE O BIHAR	SANDIP KUMAR GAUTAM	A.G.
382.	CR. MISC./12553/2021 20,22 R.BAIL-1	1 MD. LALBABU vs THE STATE OF BIHAR	SHAILESH KUMAR	MD. FAHIMUDDIN
383.	CR. MISC./12554/2021 414,420,272,273 R.BAIL-1	1 RAJ KUMAR MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR MARUTI KUMARI BIRENDRA KUMAR	A.G.
384.	CR. MISC./12556/2021 30A R.BAIL-1	1 MD. HUSSIAN ANSARI @ MD. HUSSAIN ANSARI @ HUSAN ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
385.	CR. MISC./12559/2021 414, R.BAIL-1	1 SHUBHAM KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
386.	CR. MISC./12561/2021 363,365,506,302,2 R.BAIL-1	1 BIRENDRA MANDAL @ BIRENDRA KUMAR vs THE STATE OF BIHAR	KUNWAR AJIT SINGH NUZHAT PERWEEN	A.G.
387.	CR. MISC./12566/2021 328,302,34 R.BAIL-1	1 RANJEET CHAUDHARY vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G.
388.	CR. MISC./12570/2021 364,120(B) R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	RANVIJAY NARAIN SINGH ALKA SINGH	SHAHEEN BEGUM SANJAY KUMAR
389.	CR. MISC./12571/2021 302,201,34 R.BAIL-1	1 MARUTI KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
390.	CR. MISC./12573/2021 406,409,420, R.BAIL-1	1 SHATRUDHAN RAI vs THE STATE OF BIHAR	BALESHWAR KAMAT	TARUN PRASAD MANDAL
391.	CR. MISC./12577/2021 30A R.BAIL-1	1 GOLDEN SAI @ JAMSHED ALI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	SHANTANU KUMAR
392.	CR. MISC./12578/2021 25(1-B)A,26,35, R.BAIL-1	1 VIJAY MAHTO @ BIJAY MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	NAND KUMAR



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393.	CR. MISC./12579/2021 25(1-b)a,26 R.BAIL-1	1 RUDAL PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
394.	CR. MISC./12584/2021 414,34, R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	NAND KUMAR
395.	CR. MISC./12587/2021 25(1-B)A,26 R.BAIL-1	1 RAJESH KUMAR MANDAL @ RAJESH KUMAR DANGI vs THE STATE OF BIHAR	PRAMOD KUMAR	DR.MRITYUNJAYA KR.GAUTAM
396.	CR. MISC./13988/2021 413,414 R.BAIL-1	1 HARISH SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
397.	CR. MISC./13991/2021 307,120B,34 R.BAIL-1	1 MD FAIYAZ ALAM @ FAIYAZ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
398.	CR. MISC./13993/2021 414 R.BAIL-1	1 RADHEY SHYAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
399.	CR. MISC./13994/2021 307,34 R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G.
400.	CR. MISC./13996/2021 302,34 R.BAIL-1	1 RAMBRIKSH BHARTI @ BRIKSH BHARTI @ BRIKSH BHUIYAN vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
401.	CR. MISC./13997/2021 364(A),34 R.BAIL-1	1 SIKANDAR DAS @ SIKENDRA DAS vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. DINESH PRASAD VERMA
402.	CR. MISC./14000/2021 392 R.BAIL-1	1 RAVI KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
403.	CR. MISC./14001/2021 498(A),306,201,34 R.BAIL-1	1 RAJENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
404.	CR. MISC./14002/2021 395,397 R.BAIL-1	1 MANISH SAHNI @ MANISH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
405.	CR. MISC./14003/2021 25(1-b)a,26(i),27 R.BAIL-1	1 KISHAN KUMAR @ KRISHNA @ KRISHNA SAHNI vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
406.	CR. MISC./14004/2021 Regular bail R.BAIL-1	1 UMESH RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
407.	CR. MISC./14007/2021 30(a) R.BAIL-1	1 RANJEET PASWAN vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
408.	CR. MISC./14008/2021 366(A),34 R.BAIL-1	1 MANJIT KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G.
409.	CR. MISC./14009/2021 302,201,34 R.BAIL-1	1 BADE SINGH vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
410.	CR. MISC./14010/2021 376(3) R.BAIL-1	1 SANJEEV KUMAR @ BHUWAR @ SANJEEV KUMAR RAM vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
411.	CR. MISC./14011/2021 304 R.BAIL-1	1 VICKY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
412.	CR. MISC./14017/2021 r.bail R.BAIL-1	1 NITESH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
413.	CR. MISC./14020/2021 302,34 R.BAIL-1	1 MUNNA SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH AVNISH KUMAR SINGH	A.G.
414.	CR. MISC./14021/2021 341,323,324,307,3 R.BAIL-1	1 AJAD PASWAN vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G.
415.	CR. MISC./14022/2021 25,1-B-A,26,35 R.BAIL-1	1 ROHIT KUMAR @ VISHAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	A.G.
416.	CR. MISC./14023/2021 394 R.BAIL-1	1 VIKASH KUMAR @ VIVEK KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G.
417.	CR. MISC./14027/2021 302,120-B R.BAIL-1	1 AJABLAL YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
418.	CR. MISC./14029/2021 304(B),34 R.BAIL-1	1 SUNIL SAH vs THE STATE OF BIHAR	MITALI RAVI KUMAR	A.G.
419.	CR. MISC./14030/2021 396 R.BAIL-1	1 SANDEEP OJHA vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
420.	CR. MISC./14031/2021 379 R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH	A.G.
421.	CR. MISC./14034/2021 302,34 R.BAIL-1	1 KUNAL PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G.
422.	CR. MISC./14035/2021 363,366A,34 R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	MAHENDRA THAKUR UPENDRA PRASAD	A.G.

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423.	CR. MISC./14038/2021 323,341,354B, R.BAIL-1	1	YUSUF MIAN @ MD. YUSUF ANSARI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. SURENDRA KUMAR MISHRA RAMJEE PRASAD SINGH SHASHI KANT
424.	CR. MISC./14040/2021 376,34 R.BAIL-1	1	RAMESH YADAV vs THE STATE OF BIHAR	AMARENDRA KUMAR	A.G.
425.	CR. MISC./14041/2021 414 R.BAIL-1	1	SHAHJAD HUSSIAN @ MISTER MIYA vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G.
426.	CR. MISC./14042/2021 302,34 R.BAIL-1	1	DHANU RAM @ DHANU PASWAN vs THE STATE OF BIHAR	SADA NAND ROY SHANKAR KUMAR	A.G.
427.	CR. MISC./14043/2021 Rbail R.BAIL-1	1	MANJESH KUSHWAHA vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	A.G.
428.	CR. MISC./14044/2021 30A R.BAIL-1	1	RAJU SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
429.	CR. MISC./14052/2021 272,273, R.BAIL-1	1	HIRDAY THAKUR vs THE STATE OF BIHAR	KRISHNA MURARI	A.G.
430.	CR. MISC./14055/2021 304(B),201,34 R.BAIL-1	1	MD. KASHIM MIAN vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
431.	CR. MISC./14056/2021 302,201 R.BAIL-1	1	NIRBHAY SINGH @ NIRBHAY KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. RADHA MOHAN SINGH
432.	CR. MISC./14059/2021 30A R.BAIL-1	1	BIKASH LAIYA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY BINAY KUMAR SINGH	A.G.
433.	CR. MISC./14060/2021 392 R.BAIL-1	1	SHESHNATH RAI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
434.	CR. MISC./14061/2021 302,120(B),34 R.BAIL-1	1	RANDHIR KUMAR @ RANDHIR SINGH vs THE STATE OF BIHAR	SANJESH KUMAR SINGH FASIHUR RAHMAN MALLICK AJAY KUMAR	A.G.
435.	CR. MISC./14063/2021 30(a) R.BAIL-1	1	LUVKUSH KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN MARIA NAZIR DIPAK KUMAR SHAKTI SUMAN KUMAR	A.G.
436.	CR. MISC./14067/2021 414 R.BAIL-1	1	LAKHINDRA SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
437.	CR. MISC./14070/2021 447,324,326,307,3 R.BAIL-1	1	DILIP YADAV vs THE STATE OF BIHAR	SHANTANU KUMAR SATISH KUMAR GIRI	A.G.
438.	CR. MISC./14071/2021 20,22 R.BAIL-1	1	AWINASH SINGH @ AVINASH SINGH @ ABHINAV KUMAR vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G.
439.	CR. MISC./14073/2021 399,402, R.BAIL-1	1	MD SHAHNAWAZ @ SUNNI KHATAL @ MD SHAHNAWAZ ALI @ SUNNY vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
440.	CR. MISC./14074/2021 302,201,34, R.BAIL-1	1	SURENDRA YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
441.	CR. MISC./14075/2021 395 R.BAIL-1	1	GAURAV ANAND @ RAJA THAKUR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
442.	CR. MISC./14085/2021 regular bail R.BAIL-1	1	RAJDEO PASWAN vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR	A.G.
443.	CR. MISC./14089/2021 363,366A,34 R.BAIL-1	1	DEEPAK SAHANI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA RASHMI JHA, SHARAD KUMAR VERMA, ABHISHEK KUMAR	A.G. KRISHNA KANT SINGH
444.	CR. MISC./14092/2021 147,148,149,341,3 R.BAIL-1	1	DEVENDRA RAY vs THE STATE OF BIHAR	ASHOK KUMAR PATHAK JAY PRAKASH SHARMA	A.G.
445.	CR. MISC./14093/2021 20,22 R.BAIL-1	1	SHABU SALIM @ SHABU vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.
446.	CR. MISC./14096/2021 regular bail R.BAIL-1	1	VINOD KUMAR MANJHI @ VIJAY MANJHI vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA	A.G. RAM PRAVESH NATH TIWARI
447.	CR. MISC./14099/2021 392,395,412 R.BAIL-1	1	RITIK KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.

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448.	CR. MISC./14100/2021 279,337,338,304(A R.BAIL-1	1	RANJEET SADAY vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G.
449.	CR. MISC./14101/2021 in jail R.BAIL-1	1	GOPAL JEE@GOPAL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
450.	CR. MISC./14103/2021 392 R.BAIL-1	1	AMARDEEP DAYAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
451.	CR. MISC./14108/2021 regular bail R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
452.	CR. MISC./14109/2021 342,386,448,506,3 R.BAIL-1	1	SHUBHAM KUMAR @ SHIVAM KUMAR vs THE STATE OF BIHAR	NILESH SINHA RAVI BHARDWAJ	A.G.
453.	CR. MISC./14111/2021 147,148,149,3451, R.BAIL-1	1	MRITUNJAY YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	
454.	CR. MISC./14112/2021 30A R.BAIL-1	1	BINOD YADAV @ VINOD YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
455.	CR. MISC./14117/2021 30A R.BAIL-1	1	BITTU RAY vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
456.	CR. MISC./14118/2021 302,34, R.BAIL-1	1	VINAY KUMAR @ BINAY KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G.
457.	CR. MISC./14120/2021 REGULAR BAIL R.BAIL-1	1	FARMAN MIAN @ FARMAN ANSARI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
458.	CR. MISC./14122/2021 341,504,323,354,3 R.BAIL-1	1	RAVI SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. AJAY KUMAR TIWARY
459.	CR. MISC./14123/2021 147,148,149,341,3 R.BAIL-1	1	VYAS RAM vs THE STATE OF BIHAR	UDAY PRATAP SINGH	A.G.
460.	CR. MISC./14124/2021 Regular bail R.BAIL-1	1	RATNESH TIWARY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
461.	CR. MISC./14126/2021 363,366(A),34 R.BAIL-1	1	FAISAL ALI vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
462.	CR. MISC./14131/2021 regular bail R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
463.	CR. MISC./14132/2021 302,341,504,323,3 R.BAIL-1	1	LAL BABU SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. AJAY KUMAR TIWARY
464.	CR. MISC./14140/2021 regular bail R.BAIL-1	1	RAJ KISHORE SAH vs THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN	A.G.
465.	CR. MISC./14141/2021 147,148,149,504,3 R.BAIL-1	1	SURENDRA RAI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
466.	CR. MISC./14144/2021 30(a) R.BAIL-1	1	VIVEKANAND KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	ASHOK KUMAR HARE KRISHNA PRASAD	A.G.
467.	CR. MISC./14150/2021 354B R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
468.	CR. MISC./14151/2021 Regular bail R.BAIL-1	1	SANTOSH SAHNI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
469.	CR. MISC./14153/2021 392 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G.
470.	CR. MISC./14154/2021 272,273 R.BAIL-1	1	KIRANI SAHANI @ YOGENDRA SAHANI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G.
471.	CR. MISC./14164/2021 7A R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE S.P. VIGILANCE, PATNA.	LAKSHMI KANT SHARMA RAJESH KUMAR AMRESH KUMAR RAKESH KUMAR SHARMA	A.G.
472.	CR. MISC./14165/2021 302 R.BAIL-1	1	BHOLA SINGH @ DHARAMVEER SINGH @ DHARMVIR SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
473.	CR. MISC./14169/2021 30A R.BAIL-1	1	SHAHID AFRIDI vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
474.	CR. MISC./14173/2021 341,342,371,370A, R.BAIL-1	1	BABLOO vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
475.	CR. MISC./14174/2021 341,323,447,302,3 R.BAIL-1	1	SANT LAL SAHANI vs THE STATE OF BIHAR	ZAINUL ABEDIN RAMENDRA KUMAR BHARTI	A.G. SHAKIL AHMAD KHAN

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476.	CR. MISC./14176/2021 392, R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
477.	CR. MISC./14177/2021 341,323,307,34 R.BAIL-1	1 GANESH PRASAD @ GANESH GUPTA vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G.
478.	CR. MISC./14179/2021 regular bail R.BAIL-1	1 MUKESH KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	A.G.
479.	CR. MISC./14181/2021 30A R.BAIL-1	1 VIKASH KUMAR @ VIKASH RAI @ VIKASH KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NAGMA SHAMIM	A.G.
480.	CR. MISC./14182/2021 147,149,285,436,3 R.BAIL-1	1 RAMAN SINGH vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	A.G. SUNIL KUMAR PANKAJ KUMAR
481.	CR. MISC./14184/2021 302,120(B),34 R.BAIL-1	1 BABLU KUMAR @ BABLA vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
482.	CR. MISC./14185/2021 399,402 R.BAIL-1	1 MANOJ MISHRA vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH	A.G.
483.	CR. MISC./14188/2021 25(1-B)A,26 R.BAIL-1	1 RAM KUMAR PASWAN vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
484.	CR. MISC./14190/2021 272,273 R.BAIL-1	1 MD. MUSTAFA vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
485.	CR. MISC./14191/2021 439,440 R.BAIL-1	1 MOHAR PANDEY vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH	A.G.
486.	CR. MISC./14193/2021 147,149,341,323,3 R.BAIL-1	1 BAIJNATH RAI vs THE STATE OF BIHAR	SHRI NANDAN PRASAD SINGH	A.G.
487.	CR. MISC./14195/2021 30A R.BAIL-1	1 VISHNU MAHTO vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
488.	CR. MISC./14196/2021 8,20,22 R.BAIL-1	1 SHEKH ANSARI @ MD. ANSARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	A.G.
489.	CR. MISC./14198/2021 regular bail R.BAIL-1	1 MURARI RAI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G.
490.	CR. MISC./14203/2021 376,511,506,509 R.BAIL-1	1 SANFARAZ @ MD. SANFRAZ vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G.
491.	CR. MISC./14204/2021 302 R.BAIL-1	1 SURENDRA MUSAHAR vs THE STATE OF BIHAR	RAVI PRAKASH VIVEKA NAND SINGH	A.G.
492.	CR. MISC./14206/2021 30A R.BAIL-1	1 SATENDRA THAKUR @ SATYENDRA THAKUR vs THE STATE OF BIHAR	BINAY KUMAR	A.G.
493.	CR. MISC./14211/2021 302,120B,34 R.BAIL-1	1 ATIULLAH SAH @ ATIMULLAH SHAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
494.	CR. MISC./14215/2021 304B,34 R.BAIL-1	1 SIDHNATH PASWAN vs THE STATE OF BIHAR	BINOD KUMAR PASWAN ABDUL HAQUE ANSARI	A.G. MANOJ KUMAR SINHA SUMIT KUMAR
495.	CR. MISC./14222/2021 379, R.BAIL-1	1 FAHIM ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
496.	CR. MISC./15672/2021 Regular bail R.BAIL-1	1 BIRA @ BIRA PANDIT vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G.
497.	CR. MISC./15673/2021 regular bail R.BAIL-1	1 SHIVA YADAV @ SHIV KUMAR YADAV @ SHIV YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G.
498.	CR. MISC./15684/2021 302 R.BAIL-1	1 KRISHNA BHUIYAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
499.	CR. MISC./15687/2021 302,34 R.BAIL-1	1 MATHURA RAVIDAS vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RABINDRA KUMAR	A.G.
500.	CR. MISC./15697/2021 REGULAR BAIL R.BAIL-1	1 KANHAIYA KUMAR @ KANHAIYA SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G.
501.	CR. MISC./15699/2021 regular bail R.BAIL-1	1 PINTU @ RAIJI @ KISHORE KUNAL vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH KUMARI ANUPAM	A.G.
502.	CR. MISC./15703/2021 498A,304B,306 R.BAIL-1	1 MD. TALEEB vs THE STATE OF BIHAR	RANJAY KUMAR SINGH CHANDRA KISHORE KUMAR	A.G.
503.	CR. MISC./15704/2021 30A, R.BAIL-1	1 ROHIT PASWAN @ ROHIT KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINGH	A.G.

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504.	CR. MISC./15705/2021 147,376,354(A)(B) R.BAIL-1	1 CHANCHAL YADAV @ CHANCHAL KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHRIVASTAVA RAMESH KUMAR SINGH	A.G.
505.	CR. MISC./15706/2021 REGULAR BAIL R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH RAVI SHANKAR SINGH KUMARI ANUPAM	A.G.
506.	CR. MISC./15709/2021 34,376,504,506 R.BAIL-1	1 SARITA DEVI @ SARITA KUMARI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G.
507.	CR. MISC./15710/2021 341,323,307,504/3 R.BAIL-1	1 LUTFUR @ MD. LUTFUR vs THE STATE OF BIHAR	MD. ATAUR RAHMAN ARVIND KUMAR SINHA	A.G.
508.	CR. MISC./15713/2021 363,365,302,201 R.BAIL-1	1 MD. IZRILE vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
509.	CR. MISC./15714/2021 395 R.BAIL-1	1 CHANDAN SAH @ CHANDAN KUMAR SAH vs THE STATE OF BIHAR	DR. BIDHU RANJAN	A.G.
510.	CR. MISC./15715/2021 364A,34 R.BAIL-1	1 SANJAY KODA vs THE STATE OF BIHAR	MD. IRSHAD DHURENDRA KUMAR AKASH CHATURVEDI	A.G.
511.	CR. MISC./15717/2021 r bail R.BAIL-1	1 FEKAN RAI vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
512.	CR. MISC./15718/2021 376,323,504,506,3 R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
513.	CR. MISC./15719/2021 regular bail R.BAIL-1	1 BABLU MALAKAR vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
514.	CR. MISC./15720/2021 395, R.BAIL-1	1 SUKALI RAM @ SUKALO RAM @ SUKLA RAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
515.	CR. MISC./15723/2021 307,386,427,34 R.BAIL-1	1 GULSHAN KUMAR @ GULSHAN THAKUR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G.
516.	CR. MISC./15724/2021 413,414 R.BAIL-1	1 MD. IMRAN @ IMRAN vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G.
517.	CR. MISC./15732/2021 364,302,201,34 R.BAIL-1	1 TRIVENI SAHANI vs THE STATE OF BIHAR	MASOOM ALAM SURAJ NARAIN YADAV POOJA SHREE ANNU SHREE	A.G.
518.	CR. MISC./15734/2021 302,34 R.BAIL-1	1 ASHUTOSH KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD RAGHAW KUMAR	A.G.
519.	CR. MISC./15738/2021 304(B),201,34 R.BAIL-1	1 DEO NARAYAN PANDIT vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
520.	CR. MISC./15741/2021 392 R.BAIL-1	1 PRASUN KUMAR CHAUBE @ PRASUN CHAUBE vs THE STATE OF BIHAR	KRISHNA DEO RAJ SANTOSH KUMAR PANDEY	A.G.
521.	CR. MISC./15742/2021 302,34 R.BAIL-1	1 SHIVANI SINHA @ KUMARI SHIVANI SINHA vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RAM CHANDRA PRASAD BHARTI SHAKTIMAAN BHARTI	A.G.
522.	CR. MISC./15743/2021 30A R.BAIL-1	1 SATRUGHAN SAH vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
523.	CR. MISC./15744/2021 regular bail R.BAIL-1	1 SUBHASH YADAV @ SUBHASH KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
524.	CR. MISC./15745/2021 272,273,34 R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.
525.	CR. MISC./15749/2021 30A,35,36,41 R.BAIL-1	1 ASHOK KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
526.	CR. MISC./15750/2021 302,34 R.BAIL-1	1 PARMANAND CHOUHAN @ PAMA CHOUHAN vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
527.	CR. MISC./15751/2021 399,402, R.BAIL-1	1 RAJESH MANJHI vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G.
528.	CR. MISC./15752/2021 30(a) R.BAIL-1	1 KANHAIYA SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
529.	CR. MISC./15753/2021 395,397 R.BAIL-1	1 RAMESH KUMAR @ NATWAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.

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530.	CR. MISC./15754/2021 392,395,412, R.BAIL-1	1 GAURAV KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G.
531.	CR. MISC./15757/2021 30(a),37(b)(c) R.BAIL-1	1 BARKU @ SANJAY KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
532.	CR. MISC./15758/2021 REGULAR BAIL R.BAIL-1	1 BABLU SINGH @ MANOJ YADAV vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	A.G.
533.	CR. MISC./15759/2021 394,411 R.BAIL-1	1 PAPPU @ MAJID @ MOJID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
534.	CR. MISC./15760/2021 302,34 R.BAIL-1	1 MD.ZEYAU vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G.
535.	CR. MISC./15765/2021 341,323,324,307,3 R.BAIL-1	1 MANISH KUMAR VERMA vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
536.	CR. MISC./15767/2021 regular bail R.BAIL-1	1 MD. AASIF @ MD.ASHIK vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
537.	CR. MISC./15770/2021 Regular bail R.BAIL-1	1 RAJESH KUMAR @ RAJESH SAH vs THE STATE OF BIHAR	MANOJ KUMAR SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	A.G.
538.	CR. MISC./15772/2021 448,452,354 R.BAIL-1	1 MD NEPLA vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
539.	CR. MISC./15776/2021 Regular bail peti R.BAIL-1	1 NIRALA YADAV vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	A.G.
540.	CR. MISC./15778/2021 498-A R.BAIL-1	1 RAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY PAWAN KUMAR	A.G. DHURENDRA KUMAR
541.	CR. MISC./15784/2021 394 R.BAIL-1	1 MD SULTAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G.
542.	CR. MISC./15785/2021 147,148,341,323,3 R.BAIL-1	1 PAKAURI YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G.
543.	CR. MISC./15787/2021 272,273,120(B) R.BAIL-1	1 PAPPU SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
544.	CR. MISC./15788/2021 30A,36 R.BAIL-1	1 RAM ANUJ YADAV @ MARAN YADAV @ RAM ANUJ SINGH vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV	A.G.
545.	CR. MISC./15796/2021 147,148,149,323,3 R.BAIL-1	1 REETA BOIGA @ RITA KUMARI @ RITA PARAHYIA @ PUJA KUMARI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G.
546.	CR. MISC./15798/2021 366A,34 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
547.	CR. MISC./15800/2021 395 R.BAIL-1	1 MD. MOHIB AKHTAR @ MOULVI vs THE STATE OF BIHAR	NAFISUZZOHA MAZHAR ALAM	A.G.
548.	CR. MISC./15805/2021 8,20 R.BAIL-1	1 GORAKH RAM vs THE UNION OF INDIA (THROUGH INTELLIGENCE OFFICER, N.C.B.).	ASHOK KUMAR MISHRA	K.N.SINGH, A.D.S.G
549.	CR. MISC./15807/2021 302,120(B),34 R.BAIL-1	1 SURYA KUMAR @ SARPAN KUMAR @ SAPNA @ SAPAN KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
550.	CR. MISC./15808/2021 147,148,149,341,3 R.BAIL-1	1 BAUDHU YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G.
551.	CR. MISC./15810/2021 R bail R.BAIL-1	1 VIJAY MAHTO vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
552.	CR. MISC./15811/2021 370,372,376,120B, R.BAIL-1	1 INDIRA DEVI vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
553.	CR. MISC./15812/2021 147,148,149,302 R.BAIL-1	1 SANTOSH CHOUDHARY vs THE STATE OF BIHAR	SATYA PRAKASH	A.G. BIRENDRA KUMAR
554.	CR. MISC./15814/2021 147,148,149,341,3 R.BAIL-1	1 BINOD DAS vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	A.G.
555.	CR. MISC./15817/2021 363,366 R.BAIL-1	1 DHANU KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR CHUNNU KUMAR RAJIV RANJAN SINGH	A.G.
556.	CR. MISC./15818/2021 414,34, R.BAIL-1	1 BAIJU KUMAR @ BAIJU SAHNI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
557.	CR. MISC./15819/2021 341,323,307,504/3 R.BAIL-1	1 ARJUN SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G. SHEO KUMAR PRASAD
558.	CR. MISC./15822/2021 395,397 R.BAIL-1	1 CHHOTU KUMAR YADEV @ BIWEKANAND YADEV @ CHHOTI YADEV vs THE STATE OF BIHAR	KUMARI RITAMBHARA	A.G.

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559.	CR. MISC./15823/2021 341,323,325,354(B R.BAIL-1	1	MANJOOR ALAM vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
560.	CR. MISC./15827/2021 REGULAR BAIL R.BAIL-1	1	AMIT KUMAR @ BHOLA @ AMIT ROY vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G.
561.	CR. MISC./15828/2021 Regular bail R.BAIL-1	1	MANI SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
562.	CR. MISC./15832/2021 341,323,324,307,3 R.BAIL-1	1	SHAMBHU SAH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
563.	CR. MISC./15835/2021 147,148,149,341,3 R.BAIL-1	1	SHANTI DEVI vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.
564.	CR. MISC./15836/2021 414 R.BAIL-1	1	BABLU SINGH vs THE STATE OF BIHAR	PRITISH RANJAN	A.G.
565.	CR. MISC./15837/2021 394 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G.
566.	CR. MISC./15842/2021 341,323,308,447,3 R.BAIL-1	1	PRAYAG YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G.
567.	CR. MISC./15843/2021 406,420,467,468,5 R.BAIL-1	1	SHYAMSUNDAR YADAV @ RAMESH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
568.	CR. MISC./15844/2021 147,148,149,302 R.BAIL-1	1	BABLU YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G.
569.	CR. MISC./15847/2021 363,365 R.BAIL-1	1	MILTON KUMAR @ ROHIT RAJ vs THE STATE OF BIHAR	RAJNISH CHANDRA	A.G. MANISH KUMAR SUDARSHAN KUMAR
570.	CR. MISC./15848/2021 petitioner in jai R.BAIL-1	1	MANIK SINGH @ ADITYA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	A.G.
571.	CR. MISC./15851/2021 criminal case R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G.
572.	CR. MISC./15852/2021 341,504,506,307,3 R.BAIL-1	1	ANIL PASWAN vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	A.G.
573.	CR. MISC./15854/2021 30(a) R.BAIL-1	1	BHOLA KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
574.	CR. MISC./15862/2021 395 R.BAIL-1	1	RAVI RAY @ RAVI RAJ vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
575.	CR. MISC./15863/2021 436,427, R.BAIL-1	1	SHIV SHANKAR SAH @ BAUWA vs THE STATE OF BIHAR	DR. SHRADDHANAND PASWAN	A.G.
576.	CR. MISC./15866/2021 30(a),32(ii),34(i) R.BAIL-1	1	SATISH KUMAR SINGH @ GABBAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G.
577.	CR. MISC./15868/2021 Rejection of bail R.BAIL-1	1	SANTOSH KUMAR JHA vs THE STATE OF BIHAR	DR. ANSHUMAN SANJAY KUMAR PRASHANT PRAKASH	A.G.
578.	CR. MISC./15869/2021 bail R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G.
579.	CR. MISC./15870/2021 30A R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY AJAY KUMAR	A.G.
580.	CR. MISC./15871/2021 354B,341,323,448, R.BAIL-1	1	GAUTAM KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
581.	CR. MISC./15872/2021 147,341,323,326,3 R.BAIL-1	1	MAHENDRA DAS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
582.	CR. MISC./15874/2021 328,392 R.BAIL-1	1	ANSAR ALAM @ VIDHAYAK vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G.
583.	CR. MISC./15876/2021 392 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G.
584.	CR. MISC./15877/2021 341,323,307,379,5 R.BAIL-1	1	MUSTARI BEGUM @ MUSTARY BEGUM vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
585.	CR. MISC./15879/2021 307,120b, R.BAIL-1	1	SHARDA NAND SINGH vs THE STATE OF BIHAR	UDAY KUMAR SANJAY KUMAR SINGH	A.G.

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586.	CR. MISC./15882/2021 147,148,149,342,3 R.BAIL-1	1 TINKU PANDEY vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G. RAJESH KUMAR SINHA
587.	CR. MISC./15885/2021 30A R.BAIL-1	1 SURAJ PANDEY vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	A.G.
588.	CR. MISC./15889/2021 30(a) R.BAIL-1	1 JITENDRA RAI @ JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
589.	CR. MISC./15890/2021 147,148,149,324,3 R.BAIL-1	1 SHARDA NAND SINGH vs THE STATE OF BIHAR	UDAY KUMAR SANJAY KUMAR SINGH	A.G.
590.	CR. MISC./15891/2021 regular bail R.BAIL-1	1 AJAY KUMAR PATEL vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
591.	CR. MISC./15893/2021 302,201,34 R.BAIL-1	1 RAUSHAN KUMAR @ ROSHAN KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
592.	CR. MISC./15894/2021 30A R.BAIL-1	1 MAHANAND YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
593.	CR. MISC./15897/2021 272,273 R.BAIL-1	1 LOCHAN PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G.
594.	CR. MISC./15900/2021 147,48,149,341,32 R.BAIL-1	1 RUPESH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G.
595.	CR. MISC./15901/2021 414,34 R.BAIL-1	1 FAIZAN ALI vs THE STATE OF BIHAR	AMIR ALAM	A.G.
596.	CR. MISC./17393/2021 392 R.BAIL-1	1 UPENDRA SAHANI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
597.	CR. MISC./17394/2021 272,273,420,34 R.BAIL-1	1 JHAGRU SAHNI @ SHAMBHU SAHNI vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR UDBHAV	A.G.
598.	CR. MISC./17395/2021 370,372,376,120B, R.BAIL-1	1 RIT LAL HARIJAN vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G.
599.	CR. MISC./17400/2021 30(a) R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
600.	CR. MISC./17401/2021 272,273 R.BAIL-1	1 HITESH KUMAR MISHRA vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.
601.	CR. MISC./17402/2021 341,342,326,120B, R.BAIL-1	1 NAIYANA SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	A.G.
602.	CR. MISC./17403/2021 25(1-b)a,26 R.BAIL-1	1 VINOD SINGH @ BINOD SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
603.	CR. MISC./17404/2021 30(a),32(3) R.BAIL-1	1 JAY KUMAR VISHWAKARMA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
604.	CR. MISC./17405/2021 341,323,324,307,3 R.BAIL-1	1 DEEP NARAYAN YADAV vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G.
605.	CR. MISC./17406/2021 302,120(B) R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
606.	CR. MISC./17412/2021 30A R.BAIL-1	1 SUNIL SAH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH MADHULATA SINGH	A.G.
607.	CR. MISC./17415/2021 365,366A, R.BAIL-1	1 RAJESH KUMAR @ BHOLA vs THE STATE OF BIHAR	ASHUTOSH SINGH	A.G. PREM NATH
608.	CR. MISC./17417/2021 30A,56B R.BAIL-1	1 MD. HASIM vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
609.	CR. MISC./17421/2021 30A R.BAIL-1	1 HARENDRA SAHNI @ HARINDRA SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
610.	CR. MISC./17424/2021 30A R.BAIL-1	1 SUBHANI MIYAN @ SAMANI MIYAN vs THE STATE OF BIHAR	DHIRENDRA KUMAR	A.G.
611.	CR. MISC./17425/2021 BAIL R.BAIL-1	1 THE STATE OF BIHAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH ARTI KUMARI	A.G.
612.	CR. MISC./17426/2021 420,120B, R.BAIL-1	1 YOGENDRA SHARMA vs THE STATE OF BIHAR	RANJEET RANJAN	A.G.
613.	CR. MISC./17429/2021 392,411,414, R.BAIL-1	1 GUNJAN YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD ARCHANA KUMARI	A.G.



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614.	CR. MISC./17430/2021 304B R.BAIL-1	1	BRAJESH MANDAL vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
615.	CR. MISC./17431/2021 147,148,149,341,3 R.BAIL-1	1	RANJEET RAWAT vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G.
616.	CR. MISC./17432/2021 30A R.BAIL-1	1	RAJU CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
617.	CR. MISC./17435/2021 302,307,34 R.BAIL-1	1	BHUSHI MANDAL vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G.
618.	CR. MISC./17437/2021 326,307,302 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	NILANJAN CHATTERJEE GOURANGA CHATTERJEE	A.G.
619.	CR. MISC./17439/2021 376,420,406 R.BAIL-1	1	ANKIT RAJ @ ANKIT CHAURASIA vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA MADHAV RAJ	A.G.
620.	CR. MISC./17442/2021 376 R.BAIL-1	1	BIBHASH MANDAL @ KAILU MANDAL vs THE STATE OF BIHAR	NAVJOT YESHU	A.G.
621.	CR. MISC./17444/2021 302 R.BAIL-1	1	SANJAY KUMAR @ SANJAY MAHTO vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G.
622.	CR. MISC./17454/2021 302,201,34 R.BAIL-1	1	PUJA KUMARI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV SHASHANK SHEKHAR	A.G.
623.	CR. MISC./17456/2021 120(B),409,420,46 R.BAIL-1	1	PRADYUT KUMAR BISWAS @ P.K. BISWAS @ VISHWAS vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY	BIPIN KUMAR SINHA
624.	CR. MISC./17458/2021 363,364,302,201,1 R.BAIL-1	1	KARAN KUMAR @ VISHAL KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G.
625.	CR. MISC./17459/2021 147,148,323,307,5 R.BAIL-1	1	SATAN SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
626.	CR. MISC./17461/2021 498(A),306,34 R.BAIL-1	1	SACHIN KUMAR vs THE STATE OF BIHAR	KAMLESH KUMAR SINGH	A.G.
627.	CR. MISC./17462/2021 302 R.BAIL-1	1	SANGEETA DEVI vs THE STATE OF BIHAR	MIRTYUNJAY KUMAR MISHRA	A.G.
628.	CR. MISC./17463/2021 354B, R.BAIL-1	1	MD SADDAM @ CHHOTU vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
629.	CR. MISC./17467/2021 8B,15B,18B R.BAIL-1	1	DINESH MAHTO vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
630.	CR. MISC./17468/2021 147,148,149,341,3 R.BAIL-1	1	SANJAY KUMAR @ DABLU @ SANJAY GUPTA vs THE STATE OF BIHAR	SACHCHIDANAND CHOUDHARY	A.G. SETU PRATEEK SANJANA
631.	CR. MISC./17470/2021 30A R.BAIL-1	1	NANKU CHAUDHARY vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
632.	CR. MISC./17471/2021 363,302,201,120B, R.BAIL-1	1	AMRIT KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
633.	CR. MISC./17472/2021 304B,34 R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. GAJENDRA KUMAR SINGH MANISH KUMAR NO2
634.	CR. MISC./17473/2021 401,413,414 R.BAIL-1	1	AKASH KUMAR vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	A.G.
635.	CR. MISC./17476/2021 341,323,324,307,3 R.BAIL-1	1	FEKAN SADAI @ FECON SADAY vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
636.	CR. MISC./17477/2021 30(A),36,37 R.BAIL-1	1	MANGAL KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
637.	CR. MISC./17479/2021 147,148,149,341,3 R.BAIL-1	1	GIRIRAJ MAHONAR JALAN@GIRIRAJ MANOHAR JALAN@MUNNA JALAN vs THE STATE OF BIHAR	VINAY MISTRY SANKET	SHYAM KUMAR SINGH
638.	CR. MISC./17481/2021 401,413,414,120(B R.BAIL-1	1	MAHTAB ALI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
639.	CR. MISC./17482/2021 302, R.BAIL-1	1	PRINCE @ ADITYA @ ADITYA KUMAR vs THE STATE OF BIHAR	SAURABH KUMAR	A.G.

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640.	CR. MISC./17487/2021 regular bail R.BAIL-1	1	SANTOSH KUMAR @ SANTOSH YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G.
641.	CR. MISC./17488/2021 25(1-B)A,26,35, R.BAIL-1	1	SUMANT KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
642.	CR. MISC./17490/2021 363,365,302 R.BAIL-1	1	RAJARAM CHAUHAN @ RAMRAJ CHAUHAN vs THE STATE OF BIHAR	SANTOSH CHANDRA BHASKAR	A.G. BHASKAR SHANKAR MITHILESH KUMAR SINGH MEENA SINGH
643.	CR. MISC./17494/2021 394 R.BAIL-1	1	LAXMAN SAHNI @ RAMKSHMAN SAHNI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
644.	CR. MISC./17495/2021 302,120(B) R.BAIL-1	1	SHILA DEVI @ SHEELA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. YOGENDRA KUMAR RAM NARESH RAY
645.	CR. MISC./17496/2021 147,148,149,341,3 R.BAIL-1	1	ANIL YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAI MUKESH SHARMA VIJAY KUMAR RAJNISH KUMAR	A.G.
646.	CR. MISC./17497/2021 147,148,149,323,3 R.BAIL-1	1	SUBHASH RAI vs THE STATE OF BIHAR	MANISH KUMAR NO 13 MUKESH KUMAR SHAMBHOO KUMAR SUMAN ROHIT KUMAR	A.G.
647.	CR. MISC./17498/2021 307,34 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
648.	CR. MISC./17499/2021 379 R.BAIL-1	1	RAVISHANKAR RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
649.	CR. MISC./17500/2021 147,148,149,447,3 R.BAIL-1	1	AAWEZ HUSSAIN @ AAWEZ AHMAD vs THE STATE OF BIHAR	SYED ASFAR ALAM PRAFULLA KUMAR JHA ANJUM PERVEEN SYED ASFAR ALAM	A.G.
650.	CR. MISC./17501/2021 272,273,34 R.BAIL-1	1	CHANDAN KUMAR MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
651.	CR. MISC./17504/2021 25(1-B)A,26,35 R.BAIL-1	1	SURENDRA YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G.
652.	CR. MISC./17516/2021 414,34 R.BAIL-1	1	BHOLA KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH	A.G.
653.	CR. MISC./17517/2021 457,380,401,411,4 R.BAIL-1	1	BAMBAM THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G.
654.	CR. MISC./17518/2021 30A R.BAIL-1	1	LALU RAM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	A.G.
655.	CR. MISC./17519/2021 r.bail R.BAIL-1	1	MD. HAIDER ANSARI @ MD. HAIDAR ANSARI @ MD. HAIDAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G.
656.	CR. MISC./17522/2021 395 R.BAIL-1	1	MANTOSH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
657.	CR. MISC./17524/2021 363,376D R.BAIL-1	1	AJEET CHOUDHARY @ DHINGUL CHOUDHARY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
658.	CR. MISC./17525/2021 302,34 R.BAIL-1	1	SHIVENDRA SAH @ SHIVENDRA KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
659.	CR. MISC./17526/2021 272,273,34, R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G.
660.	CR. MISC./17529/2021 307,302,34 R.BAIL-1	1	AJAY KUMAR @ AJAY KUMAR RAJAK vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G.
661.	CR. MISC./17531/2021 401,414 R.BAIL-1	1	PREM SAHANI vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	ADITYA NARAYAN SINGH.1
662.	CR. MISC./17532/2021 414 R.BAIL-1	1	TYAGI JEE @ BABA @ CHANDESHWAR RAJAK vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
663.	CR. MISC./17533/2021 272,273 R.BAIL-1	1	SANDEEP KUMAR @ LALU PANDEY vs THE STATE OF BIHAR	MUKESH KUMAR	A.G.
664.	CR. MISC./17535/2021 30a,41-i-ii R.BAIL-1	1	DILIP MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	DR. KUMAR UDAY PRATAP

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665.	CR. MISC./17537/2021 25(1-B)a,26,35 R.BAIL-1	1 GYAN DUBEY vs THE STATE OF BIHAR	ASHWINI KUMAR RAI	A.G.
666.	CR. MISC./17539/2021 363,366A R.BAIL-1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	A.G.
667.	CR. MISC./17541/2021 25(1-AA),25(1-B)a R.BAIL-1	1 MD. NAAKIR @ MD. NAKIR vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	A.G.
668.	CR. MISC./17552/2021 420,467,468,471,4 R.BAIL-1	1 GUDDU KUMAR @ GUDDU KR RAJAK vs THE STATE OF BIHAR	RAM HRIDAY PRASAD PRANAV KUMAR	A.G.
669.	CR. MISC./17554/2021 385,387 R.BAIL-1	1 REYAJ ALAM vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
670.	CR. MISC./17559/2021 75,79 R.BAIL-1	1 MD SHAHJAD @ MD SAHJAD ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
671.	CR. MISC./17565/2021 341,323,307,385,3 R.BAIL-1	1 AYUSH PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
672.	CR. MISC./17568/2021 302,201,34, R.BAIL-1	1 MD. NAIYYAR @ NAYYAR ALI vs THE STATE OF BIHAR	UDBHAV PRAVIN KUMAR SHASHANK SHEKHAR ARYA ACHINT	A.G.
673.	CR. MISC./17572/2021 376, R.BAIL-1	1 MD SANAULLAH KHAN @ SANAULLAH KHAN vs THE STATE OF BIHAR	IQBAL ASIF NIAZI ABU BAKAR	A.G.
674.	CR. MISC./17573/2021 30A R.BAIL-1	1 ALOK KUMAR SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G.
675.	CR. MISC./17576/2021 272,273,34, R.BAIL-1	1 UMESH RAY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
676.	CR. MISC./17577/2021 272,273,34 R.BAIL-1	1 MITHU RAY @ MITHU KUMAR @ MITTHU RAI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI	A.G.
677.	CR. MISC./17578/2021 341,342,371,370A, R.BAIL-1	1 GURIA KHATOON vs THE STATE OF BIHAR	PREETY KUNWAR	A.G.
678.	CR. MISC./17579/2021 171,188,419,420 R.BAIL-1	1 MD. ALAM SIDDIQUE @ ALAM SHIDHKI vs THE STATE OF BIHAR	RITESH KUMAR SHYAM SUNDER KUMAR	A.G.
679.	CR. MISC./17581/2021 302,34 R.BAIL-1	1 RINKU DEVI vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
680.	CR. MISC./17583/2021 302,120B/34 R.BAIL-1	1 MD HAIDER HAZAM @ HAIDAR HAZAM vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. FAKHRUDDIN ALI AHMAD
681.	CR. MISC./17585/2021 394,302,34 R.BAIL-1	1 MD. MEROJ vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY VINAY KUMAR MISHRA	A.G. DEEPAK KUMAR SINGH
682.	CR. MISC./17586/2021 341,323,324,325,3 R.BAIL-1	1 RUPESH TIWARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
683.	CR. MISC./17587/2021 30A,35,38 R.BAIL-1	1 OM PRAKASH SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	A.G.
684.	CR. MISC./17588/2021 307 R.BAIL-1	1 BIKASH KUMAR THAKUR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	A.G.
685.	CR. MISC./17589/2021 376,341,323,504,5 R.BAIL-1	1 NADEEM USMANI @ MD NADEEM USMANI @ NADIM USMANI vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
686.	CR. MISC./17591/2021 392 R.BAIL-1	1 VIKASH KUMAR SHARMA @ VIKASH SHARMA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
687.	CR. MISC./17596/2021 272,273 R.BAIL-1	1 MANTU MAHTO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
688.	CR. MISC./17597/2021 395 R.BAIL-1	1 RATNESH PANDEY @ PINTU PANDEY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G.
689.	CR. MISC./17600/2021 8,20(b)(ii)(c),22 R.BAIL-1	1 PARBHU RAI @ PRABHU RAI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SATOSH KUMAR PANDEY	A.G.
690.	CR. MISC./17606/2021 363,366(A),34 R.BAIL-1	1 ALAM MIYAN vs THE STATE OF BIHAR	NALIN KUMAR	A.G.

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691.	CR. MISC./17608/2021 30a,36 R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	RAGHAV PRASAD	KUMAR VEERENDRA NARAYAN
692.	CR. MISC./17609/2021 399,402,400,414,4 R.BAIL-1	1	VIVEK KUMAR @ VIVEK KUMAR SINGH @ MUNNA vs THE STATE OF BIHAR	ABHINAY RAJ ALEXANDER ASHOK	AKHILESHWAR DAYAL
693.	CR. MISC./17610/2021 414, R.BAIL-1	1	GOVIND KUMAR vs THE STATE OF BIHAR	NAGENDRA SHARMA RAJU KUMAR	BRAJENDRA NATH PANDEY
694.	CR. MISC./17611/2021 363,302,201,34, R.BAIL-1	1	BANDHU BHAGAT@ BUDHU BHAGAT vs THE STATE OF BIHAR	POONAM KUMARI AMIT KUMAR RAKESH	LALAN KUMAR GAJENDRA KUMAR SINGH RAJIV KUMAR
695.	CR. MISC./17615/2021 341,323,504,302,3 R.BAIL-1	1	VISHAL RAVIDAS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
696.	CR. MISC./18952/2021 386,120(B) R.BAIL-1	1	SAHDEO YADAV vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G.
697.	CR. MISC./18953/2021 120B,409,420,467, R.BAIL-1	1	RAM KRISHNA JHA @ R. K. JHA vs CENTRAL BUREAU OF INVESTIGATION THROUGH ITS SUPERINTENDENT OF POLICE, PATNA.	BIRENDRA KUMAR SINGH	A.G.
698.	CR. MISC./18955/2021 414 R.BAIL-1	1	AJAY RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G.
699.	CR. MISC./18956/2021 30(a) R.BAIL-1	1	AFROZ ALAM @ AFROZ QAMAR vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
700.	CR. MISC./18959/2021 302,34 R.BAIL-1	1	RAMAN MANDAL vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. ASHOK KUMAR SINHA
701.	CR. MISC./18960/2021 414 R.BAIL-1	1	JAWAHAR CHOUDHARY @ JAWAHIR CHOUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
702.	CR. MISC./18961/2021 30(a) R.BAIL-1	1	SHAHINDRA CHOUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
703.	CR. MISC./18967/2021 304(B),201,34 R.BAIL-1	1	PANKAJ PASWAN vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
704.	CR. MISC./18973/2021 379 R.BAIL-1	1	RANJAN KUMAR vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV	A.G.
705.	CR. MISC./18980/2021 30(a),38 R.BAIL-1	1	BHIKHARI RAM vs THE STATE OF BIHAR	GANESH PRASAD SINGH	A.G.
706.	CR. MISC./18983/2021 341,323,307,302,5 R.BAIL-1	1	MANOJ SINGH @ MANOJ SAHNI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
707.	CR. MISC./18986/2021 379,411 R.BAIL-1	1	SHAILENDRA BHARTI @ SHAILENDRA KUMAR BHARTI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
708.	CR. MISC./18990/2021 272,273 R.BAIL-1	1	SANDEEP KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
709.	CR. MISC./18992/2021 302,201,120(B) R.BAIL-1	1	MUNITA DEVI vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
710.	CR. MISC./18994/2021 419,420,34 R.BAIL-1	1	NIJAMUDDIN ANSARI @ LALLU @ MD. NIZAMUDDIN vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. SANJAY KUMAR TIWARI RAJNISH SHANDILYA SANJAY KUMAR TIWARI RAJNISH SHANDILYA
711.	CR. MISC./18995/2021 302,34 R.BAIL-1	1	DHIREN @ DHIRENDRA RISHIDEO AND ANR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
712.	CR. MISC./18997/2021 304B,201,34 R.BAIL-1	1	RAGHUNATH SAH vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
713.	CR. MISC./18998/2021 147,148,149,302,1 R.BAIL-1	1	SURENDRA SINGH BHOGTA vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G.
714.	CR. MISC./19002/2021 25(1-B)a,26 R.BAIL-1	1	SARAJUN RAM @ SARJUN RAM @ BHADDU RAM @ BHADHU RAM vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
715.	CR. MISC./19003/2021 302,201,120(B),34 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G.
716.	CR. MISC./19004/2021 30(a),32(ii) R.BAIL-1	1	MD. RAJA ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
717.	CR. MISC./19006/2021 30A R.BAIL-1	1	RAKESH JHA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
718.	CR. MISC./19007/2021 419,420,468 R.BAIL-1	1	SURENDRA MANDAL @ SURENDRA KUMAR MANDAL vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G.

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719.	CR. MISC./19009/2021 272,273,34 R.BAIL-1	1 SAMUNDRA MAURY @ SAMUNDRA MAURYA vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
720.	CR. MISC./19010/2021 307,302,34 R.BAIL-1	1 KRISHNA YADAV @ KRISHNA KUMAR@ MAHAKAL vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G. ABHAY KUMAR ROY DIVYA
721.	CR. MISC./19013/2021 394,411 R.BAIL-1	1 RAKESH RAM vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
722.	CR. MISC./19017/2021 414,34 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G.
723.	CR. MISC./19018/2021 365,34 R.BAIL-1	1 RAJ KUMAR JHA vs THE STATE OF BIHAR	NAFISUZZOHA MD. ATAUL HAQUE	A.G.
724.	CR. MISC./19019/2021 384,385,34 R.BAIL-1	1 RAJESH KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	A.G.
725.	CR. MISC./19020/2021 414 R.BAIL-1	1 SHARVAN PASWAN @ SHRABAN PASWAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
726.	CR. MISC./19021/2021 304(B),34 R.BAIL-1	1 RAJU CHAUDHARY vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
727.	CR. MISC./19025/2021 272,273 R.BAIL-1	1 HABIBUR RAHMAN @ HABIBUR vs THE STATE OF BIHAR	DILIP KUMAR SINGH	A.G.
728.	CR. MISC./19026/2021 20,22 R.BAIL-1	1 RANJEET SINGH vs UNION OF INDIA	AJIT RANJAN KUMAR	K.N.SINGH, A.D.S.G.
729.	CR. MISC./19027/2021 399,402, R.BAIL-1	1 RAJA KUMAR @ VIKASH vs THE STATE OF BIHAR	SUBODH KUMAR SWARN KIRAN	A.G.
730.	CR. MISC./19028/2021 bounded labour ac R.BAIL-1	1 MD. FARID ALAM vs THE STATE OF BIHAR	RAJ KISHORE PRASAD	A.G.
731.	CR. MISC./19030/2021 448,341,387,120B, R.BAIL-1	1 UJJWAL KUMAR @ UJJWAL @ AWANISH KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G.
732.	CR. MISC./19031/2021 395 R.BAIL-1	1 YOGESH KUMAR @ TARI YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
733.	CR. MISC./19034/2021 363,366A,34 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	BASANT KUMAR SINGH ASHOK KUMAR SINGH	A.G.
734.	CR. MISC./19035/2021 30A R.BAIL-1	1 SIKSAR RAI @ SHIKESHWAR RAI vs THE STATE OF BIHAR	PRAVEEN KUMAR ANUJ KUMAR	A.G.
735.	CR. MISC./19038/2021 392, R.BAIL-1	1 DEEPAK KAMATI @ DEEPAK KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G.
736.	CR. MISC./19044/2021 30A R.BAIL-1	1 SADHU PASWAN @ RAMANAND PASWAN @ RAMANAND KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR	A.G.
737.	CR. MISC./19048/2021 30A R.BAIL-1	1 RANJAN SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR	A.G.
738.	CR. MISC./19049/2021 33,41,42 R.BAIL-1	1 PREM MUKHIYA @ PREM BIN @ PREMCHANDRA BIN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
739.	CR. MISC./19050/2021 414,420,467,468,4 R.BAIL-1	1 AKSHYA KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	A.G.
740.	CR. MISC./19051/2021 341,323,324,302,1 R.BAIL-1	1 HAKIM RAI @ HAAKIM RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. ARUN KUMAR PANDEY
741.	CR. MISC./19052/2021 302,34, R.BAIL-1	1 RAM PUJAN RAM vs THE STATE OF BIHAR	PRAMOD KUMAR ARVIND PRASAD SINGH	A.G.
742.	CR. MISC./19054/2021 272,273,414 R.BAIL-1	1 SOBHA KANT SINGH vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
743.	CR. MISC./19062/2021 304B,201,34, R.BAIL-1	1 AMARNATH MAHTO vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
744.	CR. MISC./19063/2021 328,302,34 R.BAIL-1	1 LALIT RAM @ LALI RAM vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	A.G.
745.	CR. MISC./19065/2021 420,414 R.BAIL-1	1 MD. ASLAM vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR	A.G.
746.	CR. MISC./19069/2021 30-A R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
747.	CR. MISC./19072/2021 30A,32(ii) R.BAIL-1	1 ARBIND KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G.

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748.	CR. MISC./19073/2021 272,273,34 R.BAIL-1	1 UMESH KAMAT vs THE STATE OF BIHAR	MD. SOBAN ASGHAR HEMANT KUMAR	A.G.
749.	CR. MISC./19074/2021 30A R.BAIL-1	1 CHIKKU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
750.	CR. MISC./19079/2021 395, R.BAIL-1	1 DIPAK KUMAR @ DIPAK YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
751.	CR. MISC./19080/2021 395,397 R.BAIL-1	1 VISHWAJEET KUMAR @ VISHWAJEET YADAV @ RAKESH @ TEJU YADAV vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	ANIL KUMAR SINGH NO. 1
752.	CR. MISC./19081/2021 302,304B,201,34 R.BAIL-1	1 SANDIP SAH vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G.
753.	CR. MISC./19085/2021 304(B),34 R.BAIL-1	1 MD. HAIDER ALI vs THE STATE OF BIHAR	APRAJITA	A.G. VIVEKA NANDSINGH HIRA JHA SHUBHANGI RATHORE
754.	CR. MISC./19089/2021 30(a) R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
755.	CR. MISC./19090/2021 30A R.BAIL-1	1 VIJAY RAI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
756.	CR. MISC./19093/2021 302,120(B),34 R.BAIL-1	1 ABDHESH ROY vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. VINAY KUMAR MISHRA
757.	CR. MISC./19094/2021 120(B0 R.BAIL-1	1 MANGAL SINGH @ BUTAI SINGH @ JITENDRA SINGH vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	A.G.
758.	CR. MISC./19095/2021 30(a) R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	ANANT KUMAR BHASKAR	A.G.
759.	CR. MISC./19096/2021 30-A,36 R.BAIL-1	1 KUMOD KUMAR YADAV @ KUBOD KUMAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
760.	CR. MISC./19099/2021 302,34 R.BAIL-1	1 MUKESH KUMAR @ MUKU BABA @ RAKESH @ RAJESH vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
761.	CR. MISC./19100/2021 307,120(B),34 R.BAIL-1	1 AMPU SINGH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	A.G.
762.	CR. MISC./19102/2021 376,323,506,34 R.BAIL-1	1 RAJENDRA RAJAK @ RAJA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.
763.	CR. MISC./19105/2021 498A,341,323,307, R.BAIL-1	1 RANJEET YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	MADAN KUMAR
764.	CR. MISC./19106/2021 30(a) R.BAIL-1	1 JITO KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
765.	CR. MISC./19107/2021 401,414 R.BAIL-1	1 DINESH SAH @ DINESH KUMAR SAH @ RAJESH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G.
766.	CR. MISC./19108/2021 30A R.BAIL-1	1 BIJENDRA KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G.
767.	CR. MISC./19109/2021 302,120(B),34 R.BAIL-1	1 SANJAY SINGH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G.
768.	CR. MISC./19111/2021 120 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	A.G.
769.	CR. MISC./19114/2021 25-1-A,25-1-B-A,2 R.BAIL-1	1 RAJU YADAV vs THE STATE OF BIHAR	MD. HARUN QUARESHI MD. SHAMIMUDDIN	A.G.
770.	CR. MISC./19119/2021 37-C,30-A,41-1 R.BAIL-1	1 PRABHASH CHOUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G.
771.	CR. MISC./19122/2021 25(1-B)a,26,27 R.BAIL-1	1 MD. TASLIM @ TASLIM BISHATI vs THE STATE OF BIHAR	SAROJ KUMAR JAY PRAKASH SINGH BINDU KUMARI SHIV PRATAP CHANCHAL	A.G.
772.	CR. MISC./19124/2021 30,30A,37C R.BAIL-1	1 RAJU RAI vs THE STATE OF BIHAR	RABINDRA KUMAR TIWARI	A.G.
773.	CR. MISC./19125/2021 304B,201 R.BAIL-1	1 RAM BHAROSH CHOUPAL vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G.
774.	CR. MISC./19126/2021 341,323,324,307,3 R.BAIL-1	1 SANTOSH KUMAR @ RAJ KUMAR GIRI vs THE STATE OF BIHAR	LALLU PRASAD	BINOD KUMAR

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775.	CR. MISC./19132/2021 427,436 R.BAIL-1	1	JAGDISH RAM vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH AVINASH	A.G. DINESH JHA
776.	CR. MISC./19133/2021 25(1-B)A,26 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	A.G.
777.	CR. MISC./19134/2021 420,467,468,471,3 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	RASHID IZHAR	A.G.
778.	CR. MISC./19139/2021 365,363,302,120(B R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G.
779.	CR. MISC./19142/2021 376 R.BAIL-1	1	SUNDESHWAR RAM vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
780.	CR. MISC./19143/2021 413,414,34, R.BAIL-1	1	VISHAL CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
781.	CR. MISC./19144/2021 147,149,341,323,3 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
782.	CR. MISC./19146/2021 376(A)(B),506,120 R.BAIL-1	1	AJEET KUMAR @ AJIT KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G.
783.	CR. MISC./19147/2021 147,148,149,323,3 R.BAIL-1	1	SANT RAM vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G.
784.	CR. MISC./19148/2021 392 R.BAIL-1	1	SHASHI KUMAR @ SHASHI KUMAR YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
785.	CR. MISC./19149/2021 411 R.BAIL-1	1	MOHIT KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G.
786.	CR. MISC./19151/2021 Named in this cas R.BAIL-1	1	VICKY MEHTA @ VIKASH KUMAR MEHTA vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G.
787.	CR. MISC./19153/2021 414 R.BAIL-1	1	RAJNISH KUMAR @ RAJA vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
788.	CR. MISC./19155/2021 272,273 R.BAIL-1	1	SANJAY MAHTO vs THE STATE OF BIHAR	MANISH KUMAR	A.G.
789.	CR. MISC./19158/2021 341,342,147,148,1 R.BAIL-1	1	JANKI MANJHI @ CHANO MANJHI @ CHANDO MANJHI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. RABINDRA PRASAD SINGH
790.	CR. MISC./19162/2021 302,120(B) R.BAIL-1	1	RAMPUKAR SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
791.	CR. MISC./19163/2021 302,120(B),34 R.BAIL-1	1	AMARJEET DHANGAR AND ANR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
792.	CR. MISC./19164/2021 414,120(B) R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH AJAY KUMAR	A.G.
793.	CR. MISC./19167/2021 147,148,149,341,3 R.BAIL-1	1	BIHARI RAUT vs THE STATE OF BIHAR	RAKESH KUMAR SIYA RAM SHAHI	A.G.
794.	CR. MISC./19169/2021 376(D),376(2)(I), R.BAIL-1	1	SWETA RANI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH MUKESH KUMAR SINGH	A.G.
795.	CR. MISC./19172/2021 376(AB),341,323,5 R.BAIL-1	1	ANAND KUMAR PANDEY @ SUMIT KUMAR @ ANAND KUMAR vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G.
796.	CR. MISC./20456/2021 302,34 R.BAIL-1	1	MITHUN YADAV @ MITHUN KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G.
797.	CR. MISC./20458/2021 341,323,304(B),20 R.BAIL-1	1	RANJAN SINGH @ RANJAY SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	ANIL PRASAD SINGH
798.	CR. MISC./20460/2021 341,323,324,307,3 R.BAIL-1	1	SHAHNAJ BEGAM vs THE STATE OF BIHAR	AKSHANSH ANKIT PURNENDU SINGH PRAKASH KUMAR	A.G.
799.	CR. MISC./20462/2021 30(a) R.BAIL-1	1	RAMRATI DEVI vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR RAM NARESH SINGH	A.G.
800.	CR. MISC./20464/2021 272,273 R.BAIL-1	1	MD RAHUL vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
801.	CR. MISC./20467/2021 8C,20B,II,B,22,27 R.BAIL-1	1	RAMASHANKAR BIND @ RAMA SHANKAR BIND vs THE STATE OF BIHAR	RADHA MOHAN PANDEY	A.G.
802.	CR. MISC./20479/2021 354,506 R.BAIL-1	1	SATISH KUMAR @ SATISH YADAV vs THE STATE OF BIHAR	AJIT RANJAN KUMAR	A.G.

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803.	CR. MISC./20480/2021 363,366(A),34 R.BAIL-1	1	KISHOR KUMAR @ KISHOR KUMAR MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV SHIVAM	A.G.
804.	CR. MISC./20482/2021 272,273,414,34 R.BAIL-1	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
805.	CR. MISC./20483/2021 30(a) R.BAIL-1	1	SUJEET KUMAR @ TAKLA YADAV vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G.
806.	CR. MISC./20484/2021 420,379 R.BAIL-1	1	GAUTAM KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G.
807.	CR. MISC./20486/2021 307,34 R.BAIL-1	1	MD. CHHOTU vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
808.	CR. MISC./20487/2021 302,201,34 R.BAIL-1	1	NAVIN KUMAR JHA @ RINKU JHA vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G.
809.	CR. MISC./20488/2021 30A R.BAIL-1	1	KRISHNA KUMAR SAH vs THE STATE OF BIHAR	DHRAMVEER	A.G.
810.	CR. MISC./20493/2021 399,402 R.BAIL-1	1	MD. JAKIR @ MONTY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
811.	CR. MISC./20496/2021 304(B),34 R.BAIL-1	1	NAZRE AALAM @ MD NASRE vs THE STATE OF BIHAR	VISHAL VIKRAM RANA ATULJAI ANAND	A.G.
812.	CR. MISC./20498/2021 376,504,506,34 R.BAIL-1	1	PANKAJ KUMAR @ SAHIL PRAKASH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
813.	CR. MISC./20499/2021 147,148,149,341,3 R.BAIL-1	1	MOSAFIR RAUT @ MUSAFIR KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SIYA RAM SHAHI	A.G.
814.	CR. MISC./20503/2021 376(G),323,341,50 R.BAIL-1	1	CHHATHU YADAV @ TATU YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RANJAY KUMAR PATEL	A.G.
815.	CR. MISC./20504/2021 304B,34 R.BAIL-1	1	ASHOK KUMAR vs THE STATE OF BIHAR	RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	A.G.
816.	CR. MISC./20506/2021 30(a) R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
817.	CR. MISC./20507/2021 379 R.BAIL-1	1	MD. AKBAR ALI @ AKBAR ALI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
818.	CR. MISC./20508/2021 457,376 R.BAIL-1	1	JHINGA KHARAWAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL	A.G.
819.	CR. MISC./20511/2021 272,273 R.BAIL-1	1	RAVI KUMAR SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.
820.	CR. MISC./20512/2021 302,34 R.BAIL-1	1	SAJAN @ SAJJAN MAHTO vs THE STATE OF BIHAR	SURAJ KUMAR	A.G.
821.	CR. MISC./20520/2021 30A R.BAIL-1	1	DAYA SHANKAR PANDEY vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G.
822.	CR. MISC./20522/2021 341,323,307,379,3 R.BAIL-1	1	SANJIV KUMAR YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	MUKESH KUMAR SINGH
823.	CR. MISC./20526/2021 bail R.BAIL-1	1	RAKESH SINGH @ RAKESH KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH	A.G.
824.	CR. MISC./20529/2021 341,323,307,34,30 R.BAIL-1	1	ARUN CHAUDHARY vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G.
825.	CR. MISC./20537/2021 419,420,467,468,3 R.BAIL-1	1	TIPU RAJ vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
826.	CR. MISC./20538/2021 8(c),20(b)(ii),22 R.BAIL-1	1	RAMESH CHATURVEDI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
827.	CR. MISC./20541/2021 30(a) R.BAIL-1	1	PAPPU DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
828.	CR. MISC./20543/2021 392 R.BAIL-1	1	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
829.	CR. MISC./20544/2021 304B,201,34 R.BAIL-1	1	SANJEET MAHTO vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
830.	CR. MISC./20548/2021 376 R.BAIL-1	1	KARI YADAV @ RAM BINOD YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.



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831.	CR. MISC./20549/2021 498(A),341,323,49 R.BAIL-1	1 SHATRUGHAN SAH vs THE STATE OF BIHAR	PAWAN KUMAR	A.G.
832.	CR. MISC./20554/2021 regular bail R.BAIL-1	1 SANJAY PASWAN @ SINTU vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G.
833.	CR. MISC./20555/2021 30(a) R.BAIL-1	1 INDRA DEVI vs THE STATE OF BIHAR	AMARNATH JHA	A.G.
834.	CR. MISC./20557/2021 395 R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINHA	A.G.
835.	CR. MISC./20559/2021 366(A),363,34 R.BAIL-1	1 LAXMAN MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
836.	CR. MISC./20562/2021 30A R.BAIL-1	1 ANKIT KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
837.	CR. MISC./20563/2021 304 R.BAIL-1	1 SHIV KUMAR @ SHIV PRASAD SINGH vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G.
838.	CR. MISC./20564/2021 272,273 R.BAIL-1	1 RAMA RAM vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.
839.	CR. MISC./20566/2021 302,120B R.BAIL-1	1 SHIVAM KUMAR vs THE STATE OF BIHAR	ANJU KUMARI ANANT KUMAR SINHA	A.G.
840.	CR. MISC./20572/2021 302,34 R.BAIL-1	1 KAILASH MANDAL vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
841.	CR. MISC./20574/2021 364A,120B,34 R.BAIL-1	1 RAJIV KUMAR @ RAJIV RANJAN @ RAJEEV KUMAR @ RAJEEV RANJAN vs THE STATE OF BIHAR	AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI	A.G.
842.	CR. MISC./20575/2021 399,402,414 R.BAIL-1	1 MD AHSAN @ MD EHSAN vs THE STATE OF BIHAR	PRATEEK TANDON	A.G.
843.	CR. MISC./20579/2021 393,324,307 R.BAIL-1	1 ANAND KUMAR @ GAJJU vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G.
844.	CR. MISC./20581/2021 341,323,504,307,3 R.BAIL-1	1 MURLIDHAR TRIGUN vs THE STATE OF BIHAR	KUNDAN RATHORE	A.G.
845.	CR. MISC./20582/2021 399,402, R.BAIL-1	1 MD. IBRAHIM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
846.	CR. MISC./20583/2021 304(B),379,34 R.BAIL-1	1 SUBODH KUMAR vs THE STATE OF BIHAR	MADHURI KUMARI	A.G.
847.	CR. MISC./20584/2021 30(a) R.BAIL-1	1 ROHIT KUMAR SAHNI vs THE STATE OF BIHAR	AYUSH KUMAR RANJEET KUMAR	A.G.
848.	CR. MISC./20586/2021 302,34 R.BAIL-1	1 SHAMBHU ISHAR @ SHAMBHU SHINGH vs THE STATE OF BIHAR	NAFISUZZOHA	A.G.
849.	CR. MISC./20588/2021 30(a) R.BAIL-1	1 MANJAN PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
850.	CR. MISC./20590/2021 302,120(B),387,34 R.BAIL-1	1 VINOD RAY vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
851.	CR. MISC./20596/2021 394 R.BAIL-1	1 SATYENDRA GIRI vs THE STATE OF BIHAR	AJAY KUMAR	A.G.
852.	CR. MISC./20598/2021 392 R.BAIL-1	1 BAIJU KUMAR YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
853.	CR. MISC./20600/2021 363,365,34 R.BAIL-1	1 MUNNA @ MUNNA ALAM @ MUNNA MIAN vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G.
854.	CR. MISC./20601/2021 272,273, R.BAIL-1	1 RUPESH KUMAR @ RUPESH KUMAR SINGH @ RUPESH SINGH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	A.G.
855.	CR. MISC./20603/2021 30(a) R.BAIL-1	1 LAL BABU MANJHI @ LALA BABU MANJHI vs THE STATE OF BIHAR	RANJAY KUMAR	A.G.
856.	CR. MISC./20604/2021 399,402 R.BAIL-1	1 SANJAY PASWAN @ SINTU vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.
857.	CR. MISC./20608/2021 302,201,120B,506, R.BAIL-1	1 RAMASHISH YADAV @ BARALLA vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
858.	CR. MISC./20611/2021 366(A) R.BAIL-1	1 BAJRANGI RAJBANSHI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
859.	CR. MISC./20612/2021 30(a) R.BAIL-1	1 PUNIT KUMAR SINGH @ PUNIT SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.

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860.	CR. MISC./20614/2021 30(a) R.BAIL-1	1 SHAMSAD MANSURI vs THE STATE OF BIHAR	PRATEEK TANDON VIKASH KUMAR SHUKLA	A.G.
861.	CR. MISC./20616/2021 30A R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	DHIRENDRA SINGH	A.G.
862.	CR. MISC./20618/2021 30(a) R.BAIL-1	1 ANIL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
863.	CR. MISC./20619/2021 20,21,23,24,27 R.BAIL-1	1 BINJU PATWARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G.
864.	CR. MISC./20620/2021 30A R.BAIL-1	1 BINOD MANJHI vs THE STATE OF BIHAR	SURENDRA PRASAD GUPTA	A.G.
865.	CR. MISC./20624/2021 30(a) R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
866.	CR. MISC./20626/2021 341,323,302,307,4 R.BAIL-1	1 LALMUNI SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.
867.	CR. MISC./20630/2021 341,342,376D,34 R.BAIL-1	1 JITENDRA SAHANI vs THE STATE OF BIHAR	ANIL KUMAR	A.G.
868.	CR. MISC./20632/2021 30A R.BAIL-1	1 RAKESH SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G.
869.	CR. MISC./20634/2021 8,20(b)(ii)(B),29 R.BAIL-1	1 GUL ALAM vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G.
870.	CR. MISC./20635/2021 392 R.BAIL-1	1 MD. JALIL @ JALO MIYAN vs THE STATE OF BIHAR	SURYA NARAYAN ROY	A.G.
871.	CR. MISC./20639/2021 341,323,354,376,3 R.BAIL-1	1 BAIJNATH PRASAD @ BAIDYANATH PRASAD @ VAIDYANATH vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	A.G.
872.	CR. MISC./20640/2021 302,120(B) R.BAIL-1	1 KARIMAN NONIYA vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G.
873.	CR. MISC./20644/2021 394,34 R.BAIL-1	1 SUDHIR MAHTO vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
874.	CR. MISC./20646/2021 395 R.BAIL-1	1 BABU LAL KUMAR @ LALBABU @ SHAHIL vs THE STATE OF BIHAR	ANISH KUMAR	A.G.
875.	CR. MISC./20647/2021 302,201,120(B),34 R.BAIL-1	1 HARE RAM SONI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G.
876.	CR. MISC./20648/2021 376,343,366 R.BAIL-1	1 SHIVSHANKAR KUMAR @ GOLU vs THE STATE OF BIHAR	MUKESH KUMAR NO1 RANJAN KUMAR SHARMA	A.G.
877.	CR. MISC./20650/2021 413,414 R.BAIL-1	1 KARIMULLAH ANSARI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
878.	CR. MISC./20652/2021 414,34 R.BAIL-1	1 GUDDU RAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
879.	CR. MISC./20653/2021 420,467,120(B) R.BAIL-1	1 MD. RIZWAN @ MD. RIZWAN ALAM vs THE STATE OF BIHAR	DIGVIJAY NARAYAN SINGH	A.G.
880.	CR. MISC./20654/2021 302,120(B),34 R.BAIL-1	1 KISHUNDEO BHAGAT vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
881.	CR. MISC./20655/2021 302,201,34 R.BAIL-1	1 CHHOTU MUSHAR @ CHHANU @ CHHAMU MUSAHAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
882.	CR. MISC./20657/2021 420,467,468,471 R.BAIL-1	1 SANTOSH PRASAD @ SANTOSH KUMAR vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G.
883.	CR. MISC./20660/2021 20,22 R.BAIL-1	1 CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR	SAKET GUPTA MANORANJAN KUMAR	A.G.
884.	CR. MISC./20663/2021 20,22 R.BAIL-1	1 SHANKAR PODDAR vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G.
885.	CR. MISC./20664/2021 411,414 R.BAIL-1	1 CHANDAN KUMAR @ GANPAT vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
886.	CR. MISC./20665/2021 307,34 R.BAIL-1	1 DUSHYANT KUMAR @ GOLU SINGH vs THE STATE OF BIHAR	DR. ANSHUMAN SANJAY KUMAR BABAN KUMAR PRASHANT PRAKASH RITA KUMARI UPADHYAYA	A.G.

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887.	CR. MISC./20669/2021 307 R.BAIL-1	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH DHANANJAY KUMAR GUPTA	A.G.
888.	CR. MISC./20670/2021 392,395,412 R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G.
889.	CR. MISC./20674/2021 30(a) R.BAIL-1	1	RAMNARAYAN PAL vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA PRAVEEN KUMAR	A.G.
890.	CR. MISC./20676/2021 272,273,34 R.BAIL-1	1	AJAY RAM vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
891.	CR. MISC./20680/2021 395 R.BAIL-1	1	SANJIT KUMAR @ SANJIT KUMAR PASWAN vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI	A.G.
892.	CR. MISC./20685/2021 365,302,201 R.BAIL-1	1	SINTU KUMAR @ PINTU KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
893.	CR. MISC./20687/2021 386,387,504,506 R.BAIL-1	1	CHINTU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
894.	CR. MISC./20688/2021 30(a),41 R.BAIL-1	1	RAJ KISHOR YADAV vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
895.	CR. MISC./20692/2021 420,406,467,468,3 R.BAIL-1	1	ARBIND KUMAR @ ARVIND KUMAR PANDEY vs THE STATE OF BIHAR	RUDAL SINGH	A.G.
896.	CR. MISC./22081/2021 392 R.BAIL-1	1	RINTU OJHA @ SIDDHANATH OJHA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G.
897.	CR. MISC./22082/2021 395,397 R.BAIL-1	1	MITHUN PASWAN vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI MANISH KUMAR NO 13	A.G. ROHIT KUMAR
898.	CR. MISC./22084/2021 147,148,149,302,1 R.BAIL-1	1	BUDHAN SINGH @ BUDDHAN SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
899.	CR. MISC./22089/2021 Regular bail R.BAIL-1	1	SHANI PASWAN vs THE STATE OF BIHAR	ASIF KALIM WASI AKHTAR	A.G.
900.	CR. MISC./22092/2021 302,201,34,120B R.BAIL-1	1	DHARMENDRA KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G.
901.	CR. MISC./22093/2021 420,120(B) R.BAIL-1	1	SHIV RAJ KUMAR @ PINTU @ PINTU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
902.	CR. MISC./22094/2021 147,148,323,307,3 R.BAIL-1	1	DADAN MUSAHAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
903.	CR. MISC./22096/2021 147,148,149,427,5 R.BAIL-1	1	BADHU YADAV @ SANJAI YADAV vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G.
904.	CR. MISC./22097/2021 324,307,504,34 R.BAIL-1	1	CHHOTAN CHAUDHARI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
905.	CR. MISC./22098/2021 420,379,467,468,4 R.BAIL-1	1	ANAND KISHORE vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
906.	CR. MISC./22105/2021 290,120B R.BAIL-1	1	DIWAKAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
907.	CR. MISC./22107/2021 395 R.BAIL-1	1	CHANCHAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
908.	CR. MISC./22108/2021 25(-b)a,26,35 R.BAIL-1	1	SATISH YADAV @ KARI YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
909.	CR. MISC./22110/2021 25(1-B)a,26 R.BAIL-1	1	PINTU KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MUNISH KUMAR MINAKSHI KUMARI NEERAJ NISCHAL SHIV PRAKASH	A.G.
910.	CR. MISC./22111/2021 272,273,34 R.BAIL-1	1	HARISHCHANDRA RAI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
911.	CR. MISC./22112/2021 420,406 R.BAIL-1	1	UMESH BIND @ UMESH YADAV vs THE STATE OF BIHAR	RANJAY KUMAR PATEL	A.G.
912.	CR. MISC./22113/2021 3 RP R.BAIL-1	1	BILTU PASWAN vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G.
913.	CR. MISC./22116/2021 341,323,354,504 R.BAIL-1	1	RAKESH SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G.
914.	CR. MISC./22117/2021 341,323,324,307,5 R.BAIL-1	1	KUNDAN KUMAR MANDAL vs THE STATE OF BIHAR	PRANAV KUMAR	ARBIND KUMAR PANDEY AOR 3829

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915.	CR. MISC./22118/2021 504,506,307,34 R.BAIL-1	1	SUDHAN YADAV @ SUDAN YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.G.
916.	CR. MISC./22119/2021 30(a) R.BAIL-1	1	SIKENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
917.	CR. MISC./22120/2021 395 R.BAIL-1	1	ARBIND KUMAR YADAV vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G.
918.	CR. MISC./22121/2021 387 R.BAIL-1	1	UMESH SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA,SHRAD KUMAR VERMA	A.G.
919.	CR. MISC./22123/2021 302,34, R.BAIL-1	1	ASHISH THAKUR @ ASHISH KUMAR THAKUR @ MUNNA THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G.
920.	CR. MISC./22124/2021 272,273 R.BAIL-1	1	DINESH KUMAR SINGH @ DINESH SINGH vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G.
921.	CR. MISC./22129/2021 395 R.BAIL-1	1	PAPPU KUMAR GOPE @ PRASHANT KUMAR GOPE vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
922.	CR. MISC./22132/2021 147,148,149,341,3 R.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH DHIRENDRA KUMAR ROY	A.G.
923.	CR. MISC./22134/2021 8,20(b)(ii)(c),25 R.BAIL-1	1	MUKUL KUMAR @ MUKUL KUMHAR vs THE STATE OF BIHAR	AMRENDRA NARAYAN RAI	A.G.
924.	CR. MISC./22135/2021 420,406,34 R.BAIL-1	1	SUMIT KUMAR vs THE STATE OF BIHAR	RAJ KUMAR RAI MUKESH SHARMA VIJAY KUMAR	A.G.
925.	CR. MISC./22136/2021 147,148,149,341,3 R.BAIL-1	1	IRSHAD ALAM vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G.
926.	CR. MISC./22139/2021 372,373,414 R.BAIL-1	1	SANTOSH SAHANI vs THE STATE OF BIHAR	SANJAY PARASMANI	A.G.
927.	CR. MISC./22140/2021 Regular bail R.BAIL-1	1	HARIOM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
928.	CR. MISC./22144/2021 30A R.BAIL-1	1	DASHRATH SAHNI vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G.
929.	CR. MISC./22145/2021 272,273,34 R.BAIL-1	1	MUNNA CHAUDHARY @ MUNNA KUMAR CHAUDHARY vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G.
930.	CR. MISC./22151/2021 30A R.BAIL-1	1	MITHLESH CHAUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
931.	CR. MISC./22152/2021 447,147,148,149,3 R.BAIL-1	1	ALTAF HUSSAIN @ MD. ALTAB vs THE STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G.
932.	CR. MISC./22154/2021 304(B),201,34 R.BAIL-1	1	RAMPUKAR SAH @ PUKAR SAH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
933.	CR. MISC./22158/2021 366A,506,380,34 R.BAIL-1	1	LAL BAHADUR YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA UPENDRA YADAV	A.G.
934.	CR. MISC./22159/2021 20(b)(ii)(c),25, R.BAIL-1	1	MD. SAJID @ SAJID @ BABU vs THE STATE OF BIHAR	DHURENDRA KUMAR	A.G.
935.	CR. MISC./22161/2021 302,120-B R.BAIL-1	1	ARUN SAH @ ARUN KUMAR SAH vs THE STATE OF BIHAR	RAJNISH KUMAR VIJAY KUMAR RAI MUKESH SHARMA	A.G.
936.	CR. MISC./22164/2021 147,148,149,341,3 R.BAIL-1	1	NASAR @ ABU NASAR vs THE STATE OF BIHAR	ANIL KUMAR NISHANT KIRAN	A.G.
937.	CR. MISC./22166/2021 30(A) R.BAIL-1	1	ARVIND RAI vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G.
938.	CR. MISC./22169/2021 30A R.BAIL-1	1	PRIYESH KUMAR vs THE STATE OF BIHAR	NAVNIT KUMAR ROHIT RAJ	A.G.
939.	CR. MISC./22171/2021 307,326,34 R.BAIL-1	1	AJAY PASWAN vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	A.G.
940.	CR. MISC./22173/2021 272,273 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G.
941.	CR. MISC./22176/2021 regular bail R.BAIL-1	1	MD. SIDDIQUE vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.

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942.	CR. MISC./22178/2021 302,34 R.BAIL-1	1	GAUTAM KUMAR SINGH @ GAUTAM RAJ @ GAUTAM SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH SHIVANAND SINGH	A.G.
943.	CR. MISC./22179/2021 376 R.BAIL-1	1	MALLIK KUMAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
944.	CR. MISC./22182/2021 341,323,324,367,3 R.BAIL-1	1	RAMAN YADAV vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G.
945.	CR. MISC./22183/2021 341,323,342,307,3 R.BAIL-1	1	LOTAN TANTI vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G. SUBESH SHARMA
946.	CR. MISC./22185/2021 30A R.BAIL-1	1	CHANDAN KUMAR @ ABHINASH KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G.
947.	CR. MISC./22186/2021 461,379,34, R.BAIL-1	1	SANJAY SAFI @ BAUKA vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.
948.	CR. MISC./22189/2021 8,20-B-II-C,22-B R.BAIL-1	1	RAJENDRA MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
949.	CR. MISC./22195/2021 304-B,34 R.BAIL-1	1	MUKESH KUMAR GIRI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.
950.	CR. MISC./22196/2021 341,323,325,363,3 R.BAIL-1	1	CHANCHAL KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G.
951.	CR. MISC./22201/2021 366A,376AB,34, R.BAIL-1	1	AJAY YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH	A.G.
952.	CR. MISC./22204/2021 392 R.BAIL-1	1	PARAMJEET YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN RAM PRAKASH KUMAR	A.G.
953.	CR. MISC./22206/2021 394,307,120B R.BAIL-1	1	TEJ BAHADUR PATEL vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G.
954.	CR. MISC./22208/2021 325,326,307,342,5 R.BAIL-1	1	SONU SAHNI vs THE STATE OF BIHAR	SAROJ KUMAR	A.G.
955.	CR. MISC./22209/2021 302,120B,34 R.BAIL-1	1	BUGAL KHAN @ IMTIYAZ KHAN vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G.
956.	CR. MISC./22211/2021 147,148,149,323,3 R.BAIL-1	1	PANKAJ YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMRENDRA KUMAR JHA	A.G.
957.	CR. MISC./22212/2021 302,34 R.BAIL-1	1	NAWAL THAKUR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.
958.	CR. MISC./22216/2021 147,148,149,341,3 R.BAIL-1	1	SAHDEO SINGH vs THE STATE OF BIHAR	SADA NAND ROY SHANKAR KUMAR	A.G.
959.	CR. MISC./22218/2021 307,302,147,148,1 R.BAIL-1	1	RAM BILASH MANJHI vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	A.G.
960.	CR. MISC./22219/2021 363,366(A),34 R.BAIL-1	1	AKASH KUSHWAHA vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G.
961.	CR. MISC./22220/2021 398,394,393,307,3 R.BAIL-1	1	VIKASH UPADHYAY vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
962.	CR. MISC./22224/2021 30A R.BAIL-1	1	MUNAL MUKHIYA @ MUNAI MUKHIYA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G.
963.	CR. MISC./22225/2021 25(1-B)a,26,35 R.BAIL-1	1	TUNTUN YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G.
964.	CR. MISC./22226/2021 304(B),323,504,50 R.BAIL-1	1	MUJAHIR ALAM vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G.
965.	CR. MISC./22229/2021 414,413,353,332,3 R.BAIL-1	1	SAMBHU YADAV @ SHAMBHU KUMAR YADAV @ SHAMBHU YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G.
966.	CR. MISC./22231/2021 302,201,120(B) R.BAIL-1	1	SUBHASH PRASAD @ SUBHASH SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
967.	CR. MISC./22234/2021 420,120(B) R.BAIL-1	1	PRASHANT KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G.
968.	CR. MISC./22235/2021 302,506,34 R.BAIL-1	1	MADHESHWAR YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR NILESH KUMAR ARYA ACHINT	A.G.

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969.	CR. MISC./22236/2021 341,323,354,307,5 R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	RITESH KUMAR PRAMOD KUMAR	A.G.
970.	CR. MISC./22239/2021 354(d),506 R.BAIL-1	1 RAJESH KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G.
971.	CR. MISC./22267/2021 504,506,34 R.BAIL-1	1 BITTU KUMAR @ BITTU PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
972.	CR. MISC./22268/2021 392 R.BAIL-1	1 MD NIYAZ ALAM vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G.
973.	CR. MISC./22269/2021 302,34 R.BAIL-1	1 ALAM ANSARI vs THE STATE OF BIHAR	PRASHANT KUMAR ANIMESH KUMAR	A.G.
974.	CR. MISC./22272/2021 380,414,411,457 R.BAIL-1	1 BITTU KUMAR KESHRI vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
975.	CR. MISC./22273/2021 365,302,201 R.BAIL-1	1 PHANTUSH KUMAR vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.
976.	CR. MISC./22276/2021 30(a) R.BAIL-1	1 BABLU KUMAR SAH vs THE STATE OF BIHAR	APRAJITA	A.G.
977.	CR. MISC./22283/2021 30(a) R.BAIL-1	1 AJIT SINGH vs THE STATE OF BIHAR	SANJIV SHARAN	A.G.
978.	CR. MISC./22284/2021 392 R.BAIL-1	1 SACHIN KUMAR @ SACHIN SAH vs THE STATE OF BIHAR	ANIL KUMAR RAMESH KUMAR SINGH	A.G.
979.	CR. MISC./22288/2021 364,120(B) R.BAIL-1	1 SUKDEV SHARMA @ SUKHDEV SHARMA vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	A.G.
980.	CR. MISC./22290/2021 399,402, R.BAIL-1	1 JAICKY KUMAR @ JAICKY KUMAR VERMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.
981.	CR. MISC./22292/2021 341,323,307,379,3 R.BAIL-1	1 BINIT KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G.
982.	CR. MISC./22294/2021 302,363,365,364,1 R.BAIL-1	1 ATALJEET BIHARI vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	A.G. HANS LAL KUMAR MAN MOHAN KUMAR
983.	CR. MISC./22295/2021 30A R.BAIL-1	1 JYOTISH KUMAR vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY	A.G.
984.	CR. MISC./22296/2021 REGULAR BAIL R.BAIL-1	1 MANJU DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	A.G.
985.	CR. MISC./22297/2021 414,398,401 R.BAIL-1	1 SARVIND YADAV vs THE STATE OF BIHAR	RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA	A.G.
986.	CR. MISC./22298/2021 272,273 R.BAIL-1	1 BINOD @ KUMOD KHALIFA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G.
987.	CR. MISC./22301/2021 147,148,149,332,3 R.BAIL-1	1 PUJA KUMARI vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G.
988.	CR. MISC./22306/2021 30(a),41(1)(2) R.BAIL-1	1 NITIN KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G.
989.	CR. MISC./22310/2021 356,379,504,34 R.BAIL-1	1 MD. RAJJAK @ DOKWA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G.
990.	CR. MISC./22313/2021 302,120(B) R.BAIL-1	1 VIKKY YADAV @ VICKY KUMAR @ VISHAL KUMAR @ VISHAL vs THE STATE OF BIHAR	ANJU KUMARI @ ANJU NARAIN ANANT KUMAR SINHA	A.G.
991.	CR. MISC./22316/2021 386,387,120B,506, R.BAIL-1	1 HEMANT KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR NILESH KUMAR	A.G.
992.	CR. MISC./22317/2021 406,419,420,467,4 R.BAIL-1	1 TETAR YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
993.	CR. MISC./22321/2021 regular bail R.BAIL-1	1 SHYAMLAL KUSHWAHA vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G.
994.	CR. MISC./22323/2021 30A R.BAIL-1	1 MD. JAHANGIR @ JAHANGIR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.
995.	CR. MISC./22325/2021 30A,35,36,41 R.BAIL-1	1 VISHNU SAH @ BISHNU KUMAR SHA vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G.

**MATTER -2**

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996. CR. WJC/3332/2018 F. For Release of	1 MD. HASMAT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA AND O	RAJESH KUMAR MISHRA	VIVEK PRASAD GP7
997. CR. WJC/79/2020 226,227 I. Arising out of	2 AKHILESH RANJAN SINHA @ AKHILESH RANJAN SINGHA vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, PATNA	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	M. NASRUL HUDA KHAN SHAKTI SUMAN KUMAR RAJESH RANJAN MARIA NAZIR ATUL SHANKAR
998. CR. APP (SJ)/1676/2020 AGAINST CONVICTIO CR. APP(SJ)	1 MANOJ SAW @ MANOJ SAH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RENU BALA SINHA RASHMI BHARTI	A.G.
<b><u>FOR ORDERS - TIED UP</u></b>			
999. CR. MISC./22241/2021 30-a R.BAIL-1	1 ROHIT vs THE STATE OF BIHAR	ARVIND KUMAR	A.G

**CONSOLIDATED LIST OF C. MISC**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS</u></b> <b>MATTER -1</b>				
1.	C.MISC./151/2020 CIV.WRIT ARISING F	2 KALAWATI DEVI vs RAJ NARAYAN RAI	PRASHANT KUMAR AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY	
2.	C.MISC./155/2020 CIV.WRIT ARISING F	2 HARI NARAYAN RAI, vs TEJ NARAYAN RAI,	PRANAV KUMAR KUMARI SEEMA SINGH	
3.	C.MISC./156/2020 CIV.WRIT ARISING F	2 DAYANAND MAHTO vs SUNAINA DEVI	SANJEEV KUMAR MISHRA PIYUSH SAURAV	
4.	C.MISC./158/2020 IA-1/2020 () CIV.WRIT ARISING F	2 SHEO SHANKAR JHUNJHUNWALA vs MUKESH KUMAR JHUNJHUNWALA	RAJESH KUMAR MUKUL SINHA	
5.	C.MISC./181/2020 CIV.WRIT ARISING F	3 MOHAMMAD MUMTAZ HUSSAIN vs SHABNAM RAJIA	JITENDRA KISHORE VERMA ABHISHEK ANAND ANJANI KUMAR	
6.	C.MISC./182/2020 CIV.WRIT ARISING F	3 BHIM KUMAR vs CHANDANI KUMARI	SANJEEV RANJAN	
7.	C.MISC./187/2020 CIV.WRIT ARISING F	3 SMT. ANITA DEVI vs MOST. TARA KUNWAR	ARABIND NATH PANDEY	
8.	C.MISC./193/2020 CIV.WRIT ARISING F	3 ABU BASHER @ MD. ABU BASHER vs REHANA KHATOON	MD. NAJMUL HODDA	
9.	C.MISC./195/2020 CIV.WRIT ARISING F	2 SUNAINA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH VINOD KUMAR	MD. KHURSHID ALAM (AAG12)
10.	C.MISC./198/2020 CIV.WRIT ARISING F	2 PREM LAL RAI, vs RANBIR SINGH ALIAS RANBIR RAI,	VIJAY KUMAR	
11.	C.MISC./200/2020 CIV.WRIT ARISING F	2 VINAY KUMAR GUPTA @ VINAY KUMAR, vs NIRMALA SHARMA,	VIJAY KUMAR RAJ KUMAR	
12.	C.MISC./203/2020 CIV.WRIT ARISING F	2 JUGESHWAR JHA ALIAS JUGO JHA vs SUSHIL PASWAN	SAKET KUMAR SHAIKENDRA KUMAR	
13.	C.MISC./204/2020 CIV.WRIT ARISING F	2 SHANKAR PRASAD @ SHIV SHANKAR PRASAD vs SHIV KUMAR PRASAD	YOGENDRA KUMAR DWIVEDI	
14.	C.MISC./205/2020 CIV.WRIT ARISING F	2 VED PRAKASH SINHA vs SANJAY KUMAR SINHA	VIKASH KUMAR	
15.	C.MISC./206/2020 CIV.WRIT ARISING F	2 BABULAL PRASAD vs SUKHLAL PRASAD	ANIL KR SINGH NO. 6 RANJIT KUMAR	
16.	C.MISC./207/2020 CIV.WRIT ARISING F	2 UPINDAR MANJHI @ UPENDRA MANJHI vs SHRI SARYUG SINGH	BAIDYA NATH THAKUR BINOD KUMAR PRABHAKAR THAKUR	RAJ KISHORE ROY (GP18)
17.	C.MISC./208/2020 CIV.WRIT ARISING F	2 CHHEDI SINGH @ CHEDI SINGH vs GAYA KOERI	SANJAY KUMAR SURENDRA KUMAR CHOUBEY	
18.	C.MISC./210/2020 CIV.WRIT ARISING F	2 RAVINDRA PRASAD vs GAURI SHANKAR YADAV	ABINASH KUMAR	SUBASH CHANDRA YADAV (GP15)
19.	C.MISC./211/2020 CIV.WRIT ARISING F	2 TRIVENI RAM vs MOSTT. ASANGARI KHATOON	SURESH PRASAD SHARMA	
20.	C.MISC./212/2020 CIV.WRIT ARISING F	2 SHIV SHAKAR PRASAD SINHA vs GANESH MAHTO	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	
21.	C.MISC./216/2020 CIV.WRIT ARISING F	2 RAJESH KUMAR @ RAJESH YADAV vs MADHURI DEVI	MANOJ KUMAR	
22.	C.MISC./217/2020 CIV.WRIT ARISING F	2 DHARMENDRA KUMAR, vs MADAN YADAV,	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA SUDHAKAR RANJAN	
23.	C.MISC./219/2020 CIV.WRIT ARISING F	2 PAWAN KUMAR TIWARY vs LAXMAN UPADHYAY	ABHAY KUMAR PANDEY OM PRAKASH UPADHYAY	
24.	C.MISC./220/2020 CIV.WRIT ARISING F	2 CHANDRADEEP SINGH vs THE STATE OF BIHAR	RAM NARAYAN MAHTO	RISHI RAJ SINHA (SC19)



25.	C.MISC./222/2020 CIV.WRIT ARISING F	2	KASHI CHOUDHARY @ KASHI NATH RAJENDRA KUMAR JAIN CHOUDHARI vs SAMBHU NATH CHAUDHARY		
26.	C.MISC./225/2020 CIV.WRIT ARISING F	3	RENU DEVI, vs DEEPAK KUMAR,	RAJESH KUMAR MISHRA SOURENDRA PANDEY	
27.	C.MISC./226/2020 CIV.WRIT ARISING F	3	KANTI DEVI vs SOMARU RAM	ANIL KR SINGH NO. 6 RANJIT KUMAR	
28.	C.MISC./231/2020 CIV.WRIT ARISING F	3	BUDHA PATWARI, vs MADAN GAURO,	ADITYA NATH JHA	
29.	C.MISC./234/2020 CIV.WRIT ARISING F	3	SAVITRI DEVI, vs RAJENDRA SINGH,	LAKMESH MARVIND	
30.	C.MISC./237/2020 IA-1/2021 () CIV.WRIT ARISING F	3	SITA RAM BUDHIA vs RADH DEVI	RAJEEV SHEKHAR SANJEEV KUMAR	
31.	C.MISC./273/2020 CIV.WRIT ARISING F	2	MOST. HAJRA KHATOON vs MD. MERAJ	MANOJ KUMAR AMBASTHA ARUNJAY KUMAR MANOJ KUMAR VIKRANT	
32.	C.MISC./276/2020 CIV.WRIT ARISING F	2	GOPAL RAUT @ GOPAL PRASAD vs INDAL RAUT	UMESH CHANDRA VERMA SHARAD KUMAR VERMA RASHMI JHA ABHSIHEK KUMAR	
33.	C.MISC./277/2020 CIV.WRIT ARISING F	2	TARNI PRASAD YADAV vs SMT. BIMLA DEVI	PARTH GAURAV ANSHU RAJ SINGH SUBHASH CHANDRA MISHRA AMOL RAJ	
34.	C.MISC./278/2020 CIV.WRIT ARISING F	2	DUKHHARAN THAKUR vs SURESH THAKUR	ALOK KUMAR JHA	
35.	C.MISC./279/2020 CIV.WRIT ARISING F	2	KANHAIYA RAM vs MUNNA KHAN	RAGHAV PRASAD	
36.	C.MISC./280/2020 CIV.WRIT ARISING F	1	KULVEER SINGH @ KULBIR vs CHANDANI KAUR	BIMAL KUMAR MARUTI KUMARI	
37.	C.MISC./281/2020 CIV.WRIT ARISING F	1	ASHOK KUMAR SINHA vs HARI SHANKAR PRASAD SINHA	SUNIL KUMAR SMITI BHARTI	
38.	C.MISC./282/2020 CIV.WRIT ARISING F	1	MITHILESH KUMAR vs SUNIL KUMAR SHARMA	MANOJ KUMAR RAVI BHATIA	
39.	C.MISC./285/2020 CIV.WRIT ARISING F	1	RENU DEVI vs RAM SAKHI DEVI	PRITISH KUMAR LAL	
40.	C.MISC./287/2020 CIV.WRIT ARISING F	1	VIJAY KUMAR @ VIJAY KUMAR YADAV vs BIRENDRA SINGH,	DR.MRITYUNJAYA KR.GAUTAM YOGENDRA KUMAR	
41.	C.MISC./288/2020 CIV.WRIT ARISING F	1	MANISH CHATURVEDI @ CHATURVEDI MANISH KUMAR @ CHATURVEDI MANISH vs RASHMI CHATURVEDI	AWADHESH KUMAR PRIYANK DEEPAK SHASHI KANT AMAR	SATISH KUMAR AMARENDRA KUMAR
42.	C.MISC./289/2020 CIV.WRIT ARISING F	1	SANJAY KUMAR SINGH vs RAMAYAN BHAGAT	MANOJ KUMAR RAJ NARAYAN MISHRA	
43.	C.MISC./290/2020 CIV.WRIT ARISING F	1	BISHWA KARMA MANJHI vs PRAYAG SHARAN SAH	VIJAY KUMAR RAJANI KUMARI	
44.	C.MISC./291/2020 CIV.WRIT ARISING F	1	RAM CHANDRA SHARMA vs ASHOK SHARMA	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	
45.	C.MISC./292/2020 CIV.WRIT ARISING F	1	SHIVNANDAN SHARMA vs SUNITA DEVI,	RAM SEVAK CHOUDHARY	
46.	C.MISC./293/2020 CIV.WRIT ARISING F	1	RAKESH GUPTA vs SHAILENDRA KUMAR SINGH	JITENDRA KISHORE VERMA AMIT KUMAR SINHA ANJANI KUMAR ABHISHEK ANAND	
47.	C.MISC./294/2020 CIV.WRIT ARISING F	1	PRADEEP KUMAR RANJAN vs PRIYA KUMARI	SANJEEV KUMAR SINGH	
48.	C.MISC./295/2020 CIV.WRIT ARISING F	1	GEETA KUMARI vs RAJESH KUMAR @ SAHEB KUMAR	BIJAY PRAKASH SINGH	
49.	C.MISC./296/2020 CIV.WRIT ARISING F	1	JAGANNATH SHARMA vs LALAN KUMAR YADAV	SUBODH KUMAR CHAITANYA SUAROOP ABHAY SHANKER	
50.	C.MISC./297/2020 CIV.WRIT ARISING F	1	RAJESH JHUNJHUNWALA vs UMESH KUMAR SINGH	DIWAKAR UPADHYAYA	

51.	C.MISC./298/2020 CIV.WRIT ARISING F	1	BIHARI SHARAN vs VINITA KUMARI	RANJEET KUMAR MISHRA	
52.	C.MISC./301/2020 CIV.WRIT ARISING F	1	GULAB CHAND YADAV vs YOGENDRA PRASAD YADAV	AWADHESH KUMAR SHASHI KANT AMAR	
53.	C.MISC./302/2020 CIV.WRIT ARISING F	1	BINDESHWAR JHA @ VINDESHWAR JHA vs UMESH DAS	SHEO KUMAR PRASAD SHWETA PRIYA ALOK KUMAR JHA	RAJ KISHORE ROY (GP18)
54.	C.MISC./303/2020 CIV.WRIT ARISING F	1	MOST. SUVIDHA DEVI @ SUDHA DEVI, vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	RISHI RAJ SINHA (SC19)
55.	C.MISC./304/2020 CIV.WRIT ARISING F	1	JHABBAN LAL MANDAL @ JHABBAN MANDAL vs SMT. DOMANI DEVI	ARBIND KUMAR SINGH PRATIVA KUMARI	
56.	C.MISC./305/2020 CIV.WRIT ARISING F	1	LAL MUNI DEVI vs ESTATE OF LATE RAM PEYARI DEVI	SUNIL SRIVASTAVA PREM KUMAR VERMA	
57.	C.MISC./306/2020 CIV.WRIT ARISING F	1	KUMAR RAGHAV, vs VEENUS,	RANJAN KUMAR SINGH RAJESH KUMAR	
58.	C.MISC./309/2020 IA-1/2021 () CIV.WRIT ARISING F	1	GOBIND LAL vs THE STATE OF BIHAR	BINOD KUMAR	PRASHANT PRATAP (GP2)
59.	C.MISC./310/2020 CIV.WRIT ARISING F	1	SHABUDDIN MIAN@SHAHBUDDIN vs SONE LAL SAH	JAVED ASLAM DEVIKA RANI	
60.	C.MISC./311/2020 CIV.WRIT ARISING F	1	MOSTT. KESHARI DEVI vs THE STATE OF BIHAR	RAGHAV PRASAD	PRASHANT PRATAP (GP2)
61.	C.MISC./312/2020 CIV.WRIT ARISING F	1	RAJESH KUMAR vs NISHA BHARTI	RAJA RAM MISHRA	
62.	C.MISC./313/2020 CIV.WRIT ARISING F	1	UDAY SINGH @ UDAY PRASAD SINGH vs THE PROJECT DIRECTOR N.H.-2, NATIONAL HIGHWAY AUTHORITY OF INDIA	SANJAY KUMAR	RISHI RAJ SINHA (SC19) ANSHAY BAHADUR MATHUR ANSHAY BAHADUR MATHUR
63.	C.MISC./314/2020 CIV.WRIT ARISING F	1	SATYA NARAYAN PRASAD vs OM PRAKASH	SUNIL SRIVASTAVA	
64.	C.MISC./316/2020 IA-1/2020 () CIV.WRIT ARISING F	1	RAJ KUMARI DEVI vs GEETA YADAV	RAMCHANDRA SINGH SHANKAR KUMAR JITENDRA KUMAR SINGH	
65.	C.MISC./319/2020 CIV.WRIT ARISING F	1	SANJIV KUMAR vs JAWAHAR PRASAD	SUNIL KUMAR SHARMA GOPAL BOHRA	
66.	C.MISC./320/2020 CIV.WRIT ARISING F	1	INDRA DEVI vs SAUDAGAR YADAV	SHAKTI SUMAN KUMAR DIPAK KUMAR MARIA NAZIR RAJESH RANJAN	
67.	C.MISC./321/2020 CIV.WRIT ARISING F	1	BIRENDRA PRASAD vs SURENDRA PRASAD LAL @ MUNNA PRASAD	AKHILESHWAR KUMAR SHRIVASTVA	
68.	C.MISC./322/2020 CIV.WRIT ARISING F	1	MD. FAHID vs MUNNA MIAN	RANJEET KUMAR SINGH	
69.	C.MISC./323/2020 CIV.WRIT ARISING F	1	KAMESHWAR CHAUDHARY vs JAGDISH SAH	MUKESH KUMAR JHA BHOLA PRASAD	
70.	C.MISC./324/2020 CIV.WRIT ARISING F	1	ARYA @ JANARDAN KUMAR @ JANARDAN PRASAD GUPTA @ JANARDAN KUMAR GUPTA @ JANARDAN KUMAR ARYA vs RAJESH KUMAR SINHA	MANOJ KUMAR NO.1	
71.	C.MISC./325/2020 CIV.WRIT ARISING F	1	MOST. AFTABUN KHANAM, vs BASHIST PASWAN,	MUKESH KUMAR NO1	
72.	C.MISC./326/2020 CIV.WRIT ARISING F	1	MD. ASLAM ALIAS ASLAM vs SHAHANAJ BEGAM	BINOD KUMAR SINGH SATYENDRA PRASAD SINGH	
73.	C.MISC./327/2020 CIV.WRIT ARISING F	1	RAM PRATAP DAS vs THE STATE OF BIHAR	DHIRENDRA SINGH	MD. RAISUL HAQUE (SC10)
74.	C.MISC./328/2020 CIV.WRIT ARISING F	1	VIKRAM SAH @ VIKRAM PRASAD SAH vs SMT. KIRAN KUMARI DEVI	JITENDRA KISHORE VERMA AMIT KUMAR SINHA ANJANI KUMAR ABHISHEK ANAND	
75.	C.MISC./329/2020 CIV.WRIT ARISING F	1	RUPALI KUMARI vs SMT. MITHILESH DEVI	SHAISHAV KUMAR	
76.	C.MISC./330/2020 CIV.WRIT ARISING F	1	RAMJI PANDEY vs SHRI SHASHI KANT PANDEY	SANTOSH KUMAR RAJEEV KUMAR SINGH	

77.	C.MISC./331/2020 CIV.WRIT ARISING F	1	SUSHANT PAUL vs MADAN MOHAN PRASAD @ RAMANAND PRASAD SINGH	NITYA NAND NEERAJ RASHMI KUMARI MANDILWAR	
78.	C.MISC./332/2020 CIV.WRIT ARISING F	1	BHIKHAR RAY, vs THE STATE OF BIHAR.	ARUN KUMAR RAGHUBIR CHAUDHARY	
79.	C.MISC./334/2020 CIV.WRIT ARISING F	1	ZARINA KHATOON @ ZARINA BEGUM vs BIBI HABU NISHA	SATYA PRAKASH PARASAR	
80.	C.MISC./335/2020 IA-1/2020 () CIV.WRIT ARISING F	1	VASU DEV THAKUR vs SUMITRA DEVI	DHANANJAY KUMAR TIWARY	
81.	C.MISC./336/2020 CIV.WRIT ARISING F	1	BAQRUDDIN ALIAS BAQRIDAN vs MD. USMAN	MOHAMMED ABU HAIDAR MD. ABU SHAJAR	
82.	C.MISC./337/2020 CIV.WRIT ARISING F	1	GAJADHAR MISHRA vs MOST. MIRA DEVI	VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR	
83.	C.MISC./338/2020 CIV.WRIT ARISING F	1	SIYA RAM RAI vs SHRI SHRI RAM JANKI LAKSHMAN JEE AND HANUMAN JEE	SURAJ NARAIN YADAV POOJA ANNU SHREE RANJIT KUMAR YADAV SWETA KUMARI	RISHI RAJ SINHA (SC19)
84.	C.MISC./339/2020 CIV.WRIT ARISING F	1	SHAIENDRA PRASAD @ SHAIENDRA KUMAR vs SACHIDA NAND	RAJ SHEKHAR KAUSHAL KUMAR	
85.	C.MISC./340/2020 CIV.WRIT ARISING F	1	SANJAY KUMAR, vs PRITI RANI GUPTA,	PRAMOD KUMAR VERMA	
86.	C.MISC./341/2020 CIV.WRIT ARISING F	1	SRI JIWACHH PRASAD SINHA vs SRI SAMAR GHOSH	RAKESH KUMAR SRIVASTAVA DINESHWAR PRASAD SINGH	
87.	C.MISC./342/2020 CIV.WRIT ARISING F	1	DIGVIJAY SINGH vs MOST. PURNIMA DEVI	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	
88.	C.MISC./343/2020 CIV.WRIT ARISING F	1	BIKRAMA CHOUDHARY @ BIKRMA YADAV vs JONTIA DEVI @ JOHANIA DEVI	MANOJ KUMAR SINHA ANGAD KUNWAR	
89.	C.MISC./344/2020 CIV.WRIT ARISING F	1	OM NATH SINGH vs BIPIN KUMAR SINGH	PATANJALI RISHI	
90.	C.MISC./345/2020 CIV.WRIT ARISING F	1	RAJ KISHORI DEVI, vs BABLU KUMAR,	MRIGENDRA KUMAR KUSUM KUMARI MAYANK BILOCHAN	
91.	C.MISC./346/2020 CIV.WRIT ARISING F	1	SANJEEV KUMAR SRIVASTAVA, vs SILPI DEVI,	DHANANJAY KUMAR SUNIL PRASAD	
92.	C.MISC./348/2020 CIV.WRIT ARISING F	1	RAMREKHA PRASAD YADAV vs GOVIND KUMAR	MAHENDRA THAKUR REKHA KUMARI	
93.	C.MISC./350/2020 CIV.WRIT ARISING F	1	BALRAM PRASAD YADAV @ BAMBAM RAI, vs SHIV JEE RAI,	BRIJ BIHARI TIWARY	
94.	C.MISC./351/2020 CIV.WRIT ARISING F	1	RAVI RANJAN CONSTRUCTION PRIVATE LIMITED vs AJAY NANDAN SAHAY	GAURAV GOVIND MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	
95.	C.MISC./353/2020 CIV.WRIT ARISING F	1	ARUN KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	SAJID SALIM KHAN (SC25)
96.	C.MISC./354/2020 CIV.WRIT ARISING F	1	SUNIL MAHATO, vs CHATURBHUI MAHTO,	RAGHWENDRA SHARAN PANDEY	RAJ KISHORE ROY ( GP18 )
97.	C.MISC./355/2020 CIV.WRIT ARISING F	1	SHRI RAM CHAUBEY @ SHRI RAMJI CHAUBEY vs DOODHNATH CHAUBEY	SANJAY KUMAR PANDEY ASHUTOSH TRIPATHY	
98.	C.MISC./356/2020 CIV.WRIT ARISING F	1	SMT. RAMRATI DEVI ALIAS NIRDHANIA vs MOSTT. SHYAMA PRASAD	SUBHASH CHANDRA BOSE	
99.	C.MISC./357/2020 CIV.WRIT ARISING F	1	SHAIENDRA PANDEY vs JITENDRA PANDEY	BINOD KUMAR ASHUTOSH NATH	
100.	C.MISC./358/2020 CIV.WRIT ARISING F	1	SANJAY KUMAR vs PUJA KUMARI	ARUN KUMAR NIRMAL KUMAR SINHA 3	
101.	C.MISC./359/2020 CIV.WRIT ARISING F	1	ASHOK KUMAR CHAUDHARY @ ASHOK CHAUDHARY vs RANJIT KUMAR SRIVASTAVA	KRISHNA KANT SINGH	
102.	C.MISC./360/2020 CIV.WRIT ARISING F	1	DHUNI RAI @ DHUNNI RAY vs JAYNANDAN RAI	ANANT KUMAR BHASKAR SANJAY KUMAR JHA	

103.	C.MISC./361/2020 CIV.WRIT ARISING F	1	TEJENDRA CHAUDHARY @ TEJENDRA PRASAD CHOUDHARY vs MOST. MAYA DEVI	SUSHIL KUMAR JHA BAM BAHADUR JHA	
104.	C.MISC./362/2020 CIV.WRIT ARISING F	1	KEDAR TIWARI vs LAXMI TIWARI (KUWAR)	SIDDHARTH HARSH	
105.	C.MISC./363/2020 CIV.WRIT ARISING F	1	NOOR MOHAMMAD vs MD. MOTI	MOHAMMED ABU HAIDAR MD.ABU SHAJAR	
106.	C.MISC./364/2020 CIV.WRIT ARISING F	1	DHIRAJ KUMAR vs ARBIND KUMAR	AKHILESHWAR KUMAR SHRIVASTVA	
107.	C.MISC./365/2020 CIV.WRIT ARISING F	1	TARKESHWAR UPADHYAY vs RAJ KISHORE TIWARY	AJAY KUMAR PANDEY CHANDAN KUMAR	
108.	C.MISC./366/2020 CIV.WRIT ARISING F	1	DANISH ABDIN vs VIDYA DEVI	GAUTAM KUMAR KEJRIWAL	
109.	C.MISC./367/2020 CIV.WRIT ARISING F	1	SAYED MD. HABIB AKHTAR ALIAS S.M. HABIB AKHTAR vs MAMOONUR RASHID	MD. QUMRUL HODA	
110.	C.MISC./368/2020 CIV.WRIT ARISING F	1	JAI RANI DEVI vs SMT. SHANTI DEVI	RAVI KANT KUMAR	
111.	C.MISC./369/2020 CIV.WRIT ARISING F	1	RAMAWTAR MAHTO vs RAM CHARITRA MAHTO	KUNDAN KUMAR RANJEET KUMAR	
112.	C.MISC./370/2020 CIV.WRIT ARISING F	1	RAKESH CHANDRA PANDEY vs ASHOK KUMAR SINGH	SURENDRA KUMAR CHOUBEY SANJAY KUMAR	
113.	C.MISC./372/2020 CIV.WRIT ARISING F	1	BIPIN BIHARI SAH @ BIPIN KUMAR @ BIPIN KUMAR SAH vs SMT. DOLI KUMARI BHARTI	PRAVIN KUMAR SINHA SURESH CHAND GIRI NIRBHAY PRASHANT	
114.	C.MISC./373/2020 CIV.WRIT ARISING F	1	DR. SANJIV KUMAR AGRAWAL vs RAJIV KUMAR AGRAWAL	NAND KISHORE PRASAD SINHA	PATANJALI RISHI PRERNA RISHI
115.	C.MISC./374/2020 CIV.WRIT ARISING F	1	MD. NISAR vs AISHA PRAVEEN	PRAVIN KUMAR SINHA NIRBHAY PRASHANT SURESH CHAND GIRI	
116.	C.MISC./375/2020 CIV.WRIT ARISING F	1	ARUN KUMAR CHOUDHARY vs MARANGMAI DEVI	RAGHVENDRA KUMAR SINGH	
117.	C.MISC./376/2020 CIV.WRIT ARISING F	1	BALESHWAR THAKUR vs SMT. SHAIL DEVI	SANJAY PARAMANI	
118.	C.MISC./377/2020 IA-1/2020 () CIV.WRIT ARISING F	1	MD. RIYAZUDDIN vs HITLAL CHAUHAN	NAGENDRA DUBEY SUNIL KUMAR SINGH PARMESHWAR VISHWAKARMA	
119.	C.MISC./378/2020 CIV.WRIT ARISING F	1	VIKASH KUMAR JHA vs GOPIKANT JHA	RANJEET KUMAR AYUSH KUMAR	
120.	C.MISC./379/2020 CIV.WRIT ARISING F	1	SRI KAMTA PRASAD SINGH vs MOSMAT SITA SUNDAR DEVI	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	
121.	C.MISC./380/2020 CIV.WRIT ARISING F	1	UPENDRA NARAYAN YADAV vs PAVITRI DEVI	NEERAJ KUMAR	
122.	C.MISC./381/2020 CIV.WRIT ARISING F	1	NARSINGH PRASAD @ NARSINGH PRASAD SAH vs SHIV SHANKAR PRASAD	RANJAN KUMAR DUBEY	
123.	C.MISC./382/2020 CIV.WRIT ARISING F	1	RAJIV RANJAN SINHA @ NARESH KUMAR vs PRAVIN KUMAR MEHTA	ABINASH KUMAR	
124.	C.MISC./383/2020 CIV.WRIT ARISING F	1	SMT. PUSHPA DEVI vs NAND KISHORE PRASAD	NEERAJ KUMAR ASHUTOSH KUMAR	
125.	C.MISC./384/2020 CIV.WRIT ARISING F	1	AMILA DEVI vs DAROGI MAHTO	SUBESH SHARMA	
126.	C.MISC./385/2020 CIV.WRIT ARISING F	1	RAMVILAS DHANUK @ RAMVILAS MAHTO vs UPENDRA PRASAD AMBASTA	BINOD KUMAR ARUN KUMAR GUPTA	
127.	C.MISC./386/2020 CIV.WRIT ARISING F	1	SIYARAM SHARMA @ SIYA RAM LOHAR, vs SHIVAJI SHARMA,	AWADHESH KUMAR MISHRA AJAY KUMAR PRAMOD KUMAR	
128.	C.MISC./387/2020 CIV.WRIT ARISING F	1	TILA DEVI @ TILAWA DEVI vs BHAGAT PRASAD	VIJAY SHANKAR SHRIVASTAVA	
129.	C.MISC./388/2020 CIV.WRIT ARISING F	1	SUNIL DAS vs RITA DEVI	ASHOK KUMAR	
130.	C.MISC./389/2020 CIV.WRIT ARISING F	1	ANSHU DEVI vs MAHENDRA PRATAP SINGH	TRIBHUWAN NARAYAN	

131. C.MISC./390/2020 CIV.WRIT ARISING F	1 SRIDHAR CHETAN vs THE STATE OF BIHAR	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR SHAHI SANJEEV KUMAR	SMT.KUMARI AMRITA (GP3)
132. C.MISC./392/2020 CIV.WRIT ARISING F	1 SHASHI RANJAN TIWARI vs PRATAP NARAIN RAI	SHIV KUMAR DWIVEDY	
133. C.MISC./393/2020 CIV.WRIT ARISING F	1 SURENDRA PRASAD VERMA vs KUNDAN KUMAR	VINAY MISTRY MRIGANK MAULI	
134. C.MISC./394/2020 CIV.WRIT ARISING F	1 SMT. NEELAM DEVI vs NARESH PRASAD SINGH	AJAY KUMAR SINGH AMIT KASHYAP	
135. C.MISC./395/2020 CIV.WRIT ARISING F	1 BIJAY KUMAR SINGH vs KRISHNA PRAKASH SINGH	KUMAR KAUSHLENDRA	
136. C.MISC./396/2020 CIV.WRIT ARISING F	1 RAJESH KUMAR vs TUSHAR KUMAR	AJIT KUMAR SINGH	
137. C.MISC./397/2020 CIV.WRIT ARISING F	1 SUMESH KUMAR @ SUMESH PRASAD vs SMT. SUSHILA DEVI	PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR ABHAY KUMAR SINGH SANJAY KUMAR JHA	
138. C.MISC./398/2020 CIV.WRIT ARISING F	1 RUPAN THAKUR vs JAGARNATH RAI	SANGEETA SHARMA SHESHANK KASHYAP	
139. C.MISC./399/2020 CIV.WRIT ARISING F	1 SATENDRA THAKUR vs VIJAY SINGH	AJAY KUMAR SINHA ARVIND KUMAR SINHA	
140. C.MISC./400/2020 CIV.WRIT ARISING F	1 LALBABU SAH vs MAHENDRA SAH	JITENDRA KUMAR PANDEY PRIYAJEET PANDEY RAJESH KUMAR SINHA	
141. C.MISC./401/2020 CIV.WRIT ARISING F	1 PRITESH SINGH @ PRAMHANSH SINGH vs ASHA SINGH	RAJENDRA NATH SINHA BALAJEET KUMAR	
142. C.MISC./402/2020 CIV.WRIT ARISING F	1 NIRAJ KUMAR vs SMT. KOMAL KUMARI	RAJESH KUMAR UDAY NARAYAN SINGH AKSHAY LAL PANDIT	
143. C.MISC./403/2020 CIV.WRIT ARISING F	1 RAMNATH SAH vs BHUP NARAIN SAH ALIAS BHUPENDRA SAH	NAJMUL HODA ALOK KUMAR ALOK SANTOSH KUMAR	
144. C.MISC./404/2020 CIV.WRIT ARISING F	1 RANG BAHADUR SINGH vs SHARDA SINGH	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	
145. C.MISC./405/2020 CIV.WRIT ARISING F	1 DHARAMSHILA DEVI, vs BINITA KASHILWAL,	DHANESHWAR PRASAD GUPTA RAJ KISHOR PRASAD LAL BAHADUR SINGH	
146. C.MISC./406/2020 CIV.WRIT ARISING F	1 ANIL KUMAR SINGH @ ANIL SINGH, vs SUSHIL KUMAR SINGH (ADVOCATE),	SUNIL KUMAR SINHA RAJIV RANJAN RABINDRA GAUTAM	
147. C.MISC./407/2020 CIV.WRIT ARISING F	1 TIRPIT NATH YADAV @ TRIPTI NARYAAN YADAV vs LAXMI KANT YADAV	MANISH KUMAR NO 13 NITU KUMARI NO. 7 ROHIT KUMAR NO. 5 JITENDRA KUMAR BHARTI	
148. C.MISC./408/2020 CIV.WRIT ARISING F	1 RUBI DEVI vs RAMESH SHARMA	SUNIL KUMAR SINGH KUMAR DEVASHISH	
149. C.MISC./409/2020 CIV.WRIT ARISING F	1 SANJIV KUMAR RAI vs MOST. SHANTI DEVI	NARESH CHANDRA VERMA NATRAJ VERMA LAKSHMI KANT TIWARY	
150. C.MISC./410/2020 CIV.WRIT ARISING F	1 SEEMA SINGH @ MENKA vs HARIBHUSHAN SINGH	NARESH CHANDRA VERMA LAKSHMI KANT TIWARY NATRAJ VERMA	
151. C.MISC./411/2020 CIV.WRIT ARISING F	1 INDU DEVI vs THE STATE OF BIHAR	SHIVENDRA PRASAD	PRASHANT PRATAP (GP2)
152. C.MISC./412/2020 CIV.WRIT ARISING F	1 PRAMOD KUMAR GUPTA @ PRAMOD GUPTA vs ABHISHEK KUMAR	LAKSHMI KANT TIWARY	
153. C.MISC./413/2020 CIV.WRIT ARISING F	1 SIYA RAM KARAK vs SRI SHAYAM MANDAL	MANOJ KUMAR JHA NIRAJ KUMAR MISHRA	
154. C.MISC./414/2020 CIV.WRIT ARISING F	1 MOST. BASANTI DEVI, vs GAUTAM KUMAR @ MUKOOL,	ANANT KUMAR 1 SUDHIR KUMAR	

155. C.MISC./415/2020 CIV.WRIT ARISING F	1	UJJAWAL PANDEY @ UJJWAL KUMAR PANDEY vs ARCHANA KUMARI ALIAS ARCHANA PANDEY	SUBODH KUMAR BARNWAL
156. C.MISC./416/2020 CIV.WRIT ARISING F	1	PRAMOD CHAUDHARY @ PRAMOD KUMAR @ PRAMOD KUMAR CHAUDHARY vs RAM JATAN PRASAD	SANJAY KUMAR
157. C.MISC./417/2020 CIV.WRIT ARISING F	1	PRABHAT SHARMA vs PUSHPA KUMARI	GAJENDRA KUMAR SINGH RAJIV KUMAR
158. C.MISC./418/2020 CIV.WRIT ARISING F	1	KARTIK RATHI vs BIBHARAJ CONSTRUCTION PVT. LTD.	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY
159. C.MISC./419/2020 CIV.WRIT ARISING F	1	MRITUNJAY KUMAR vs SURESH RAJAK AARYA	SANTOSH KUMAR SINGH
160. C.MISC./421/2020 CIV.WRIT ARISING F	1	UMESH KUMAR YADAV vs SUVI DEVI	RAJANI RANJAN PD. SINGH
161. C.MISC./422/2020 CIV.WRIT ARISING F	1	UDAY SHANKAR SHARMA vs SHANTI DEVI	SURESH SINGH AMRENDRA KUMAR ARVIND PRASAD SINGH
162. C.MISC./423/2020 CIV.WRIT ARISING F	1	SHYMAPATI TIWARI @ BHOLA TIWARI vs SRIPATI TIWARI	PRABHAKAR SINGH RAKESH MOHAN SINGH
163. C.MISC./424/2020 CIV.WRIT ARISING F	1	SUKHDEO PASWAN vs SHRI SUDHIR PRASAD SINGH	SURENDRA KUMAR MISHRA
164. C.MISC./425/2020 CIV.WRIT ARISING F	1	MAMTA DEVI @ MAMTA KUMARI vs PANKAJ MUKHIYA	SARITA BAJAJ SHUBHAM BAJAJ
165. C.MISC./426/2020 CIV.WRIT ARISING F	1	RAJA BABU vs KOMAL KUMARI	AMARNATH JHA
166. C.MISC./427/2020 CIV.WRIT ARISING F	1	JANAK DAS vs HARISHANKAR RAI	PRAVIN KUMAR
167. C.MISC./428/2020 CIV.WRIT ARISING F	1	CHANDESHWAR MAHTO vs INDRADEO MAHTO	DEVENDRA KUMAR PRAMOD KUMAR VERMA
168. C.MISC./429/2020 CIV.WRIT ARISING F	1	JAYANT KUMAR SINGH vs PRIYA DEVI @ TUNNI DEVI	PRAVEEN KUMAR AGRAWAL SANTOSH KR. SINGH
169. C.MISC./430/2020 CIV.WRIT ARISING F	2	DINESH PRASAD JAISWAL @ DINESH SAH @ PAPPU JAISWAL vs RAMJI PRASAD	PARTH GAURAV AMOL RAJ SUBHASH CHANDRA MISHRA ANSHU RAJ SINGH
170. C.MISC./432/2020 CIV.WRIT ARISING F	1	SK. NAZAMUDDIN @ NAZAMUDDIN vs BIBI NARGIS	DHANENDRA CHAUBEY
171. C.MISC./434/2020 CIV.WRIT ARISING F	1	BIKASH DAS @ VIKASH KUMAR vs ESTATE OF LATE MAHANTH MUKHLAL SAHEB	SUDHIR KUMAR
172. C.MISC./435/2020 CIV.WRIT ARISING F	1	VINAY PANDEY @ VINAY KUMAR PANDEY vs SONY DEVI	JITENDRA KUMAR SINGH RAMCHANDRA SINGH
173. C.MISC./436/2020 CIV.WRIT ARISING F	1	SATYANARAYAN @ BHUWAR SINGH vs BALA SINGH	SUBODH KUMAR
174. C.MISC./437/2020 CIV.WRIT ARISING F	1	UMA DEVI vs GURUDEO SHARMA @ GURUDEV SHARMA	PRAMOD KUMAR SINGH SURAJ KUMAR KUMAR MRITYUNJAY
175. C.MISC./438/2020 CIV.WRIT ARISING F	1	BRAJESH THAKUR vs RAMESH THAKUR	ARUN KUMAR PRASAD SUBODH PRASAD
176. C.MISC./439/2020 CIV.WRIT ARISING F	1	HARI NARAYAN SINGH vs SHRI CHANDESHWARI KALIJEE	SUNIL KUMAR SMITA BHARTI
177. C.MISC./440/2020 CIV.WRIT ARISING F	1	PRIYANKA PRIYADARSHINI vs ALOK KUMAR TIWARI	GAUTAM KUMAR YADAV KRISHNA KANT PANDEY
178. C.MISC./441/2020 CIV.WRIT ARISING F	1	RITESH KUMAR DROLIA @ RITESH DROLLIA vs SMT. SARITA DEVI	SANJIV KUMAR.
179. C.MISC./442/2020 CIV.WRIT ARISING F	1	BHOLA PRASAD YADAV vs SARYUG YADAV	RAJIB RANJAN JHA
180. C.MISC./443/2020 CIV.WRIT ARISING F	1	HCL INFOSYSTEMS LTD. vs SADHNA BHUSAN,	AKSHANSH ANKIT
181. C.MISC./444/2020 CIV.WRIT ARISING F	1	MANOJ KUMAR SINGH vs SHAMBHU SINGH	YUGAL KISHORE RUPA KUMARI

182.	C.MISC./445/2020 CIV.WRIT ARISING F	1	SUMAN KUMAR SINGH vs MOST. RAMDEI KUWAR	BIJAY PRAKASH SINGH	
183.	C.MISC./446/2020 IA-1/2020 () CIV.WRIT ARISING F	1	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED vs SUNDERI DEVI	KUMAR PRIYA RANJAN (ADDS. S.C.) SBPDCL	
184.	C.MISC./447/2020 CIV.WRIT ARISING F	1	MD. JABBAR @ ABDUL JABBAR vs ABDUL RAHMAN	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR	
185.	C.MISC./448/2020 CIV.WRIT ARISING F	1	ANITA DEVI vs RAMCHANDRA RAI	SHEO KUMAR PRASAD PRAKASH CHANDRA	
186.	C.MISC./449/2020 CIV.WRIT ARISING F	1	SMT. SWETA JHA @ SWETA KUMARI vs MEENA DEVI	TEJENDRA SINHA BIJAY KUMAR PANDEY	
187.	C.MISC./450/2020 CIV.WRIT ARISING F	1	SHUKAN CHODHARY vs KAMLESH CHODHARY	RAJA RAM MISHRA	
188.	C.MISC./451/2020 CIV.WRIT ARISING F	1	REETA DEVI @ REETA MANDAL vs TONU KUMARI	BARUN KUMAR CHOUDHARY SANDEEP JHA PRATIMA KUMARI	
189.	C.MISC./452/2020 CIV.WRIT ARISING F	1	PRADEEP KUMAR, vs NIRMALA DEVI,	RANJAY KUMAR SINGH	
190.	C.MISC./453/2020 CIV.WRIT ARISING F	1	SANJAY PRAKASH, vs KIRAN KUMARI,	SMT. SUDHA AMBASTHA	
191.	C.MISC./454/2020 CIV.WRIT ARISING F	1	AMRENDRA KUMAR VERMA, vs MANTUREE KUWAR,	SANJAY SINHA MD. FAZLE KARIM QUAMAR RAZA	SUBASH CHANDRA YADAV ( GP15 )
192.	C.MISC./455/2020 CIV.WRIT ARISING F	1	ABHISHEK KUMAR JAGNANI vs NEHA JHUNJHUNWALA @ NEHA JAGNANI	SARVAN KUMAR	
193.	C.MISC./456/2020 CIV.WRIT ARISING F	1	TILOTAMA KUMARI vs UMA SHANKAR	ARUN KUMAR MANDAL	
194.	C.MISC./457/2020 CIV.WRIT ARISING F	1	MD. NISHAR AHMAD vs MOSTT. MOBINA BEGUM	BINAY KUMAR SHIVE KUMAR	
195.	C.MISC./458/2020 CIV.WRIT ARISING F	1	MD. SHAMIM vs BIBI SAYEEDA KHATOON	PANKAJ MAIJORWAR NAGADEO CHOUBEY	
196.	C.MISC./459/2020 CIV.WRIT ARISING F	1	HEMANT KUMAR vs THE STATE OF BIHAR	AMBUJ NAYAN CHAUBEY ANIMESH KUMAR DINESHWAR PANDEY YOGENDRA KUMAR DWIVEDI PRASHANT KUMAR AMIT KUMAR	MD. KHURSHID ALAM (AAG12) VINAY KIRTI SINGH
197.	C.MISC./461/2020 CIV.WRIT ARISING F	1	MD. IMAM vs SMT. RITA DEVI	DEEP NISHI RAJESH KUMAR DEEP ANSHUMAN	
198.	C.MISC./462/2020 IA-1/2020 () CIV.WRIT ARISING F	1	THE STATE OF BIHAR vs SHYAM KISHORE YADAV	SANJAY KUMAR (AC TO GA13)	
199.	C.MISC./463/2020 IA-1/2020 () CIV.WRIT ARISING F	1	SHAILESH RAI @ SHAILESH KUMAR RAI vs VIKRAMA RAI	RAVINDRA KUMAR @ RAVINDRA KR RAI	
200.	C.MISC./464/2020 CIV.WRIT ARISING F	1	KAULESHWAR SAH vs SUNITA DEVI	RAVINDRA KUMAR RAMANUJ	
201.	C.MISC./465/2020 CIV.WRIT ARISING F	1	MUNESHWAR PRASAD SINGH @ MUNESHWAR SINGH vs SANJEEV KUMAR SINGH	RAJESH KUMAR	
202.	C.MISC./466/2020 CIV.WRIT ARISING F	1	MD. AKBAR @ MD. AKBER vs RAJIYA KHATOON	GAJENDRA KUMAR SINGH MANISH KUMAR NO2 ARYAN SINGH	
203.	C.MISC./467/2020 CIV.WRIT ARISING F	1	BANSH NARAYAN MISHRA vs THE STATE OF BIHAR	SHAIENDRA KUMAR VERMA	MD.KHURSHID ALAM (AAG12)
204.	C.MISC./468/2020 CIV.WRIT ARISING F	1	PURUSHOTTAM KUMAR SINGH vs NAWNIT KUMAR SINGH	SURENDER PRASAD SINGH HARENDRA KUMAR	
205.	C.MISC./469/2020 CIV.WRIT ARISING F	1	RADHA RANI vs THE STATE OF BIHAR	HARE RAM SAH	LALIT KISHORE ( AG )
206.	C.MISC./470/2020 CIV.WRIT ARISING F	1	MUNESHWAR SINGH vs TRIBHUWAN SINGH	NALIN KUMAR	

207. C.MISC./471/2020 CIV.WRIT ARISING F	1	SHRI RAM JANKI JI PRATIMA SWAROOP BIRAJMAN vs KASHI NATH PANDEY	ARVIND KUMAR VERMA ANIMESH	
208. C.MISC./472/2020 CIV.WRIT ARISING F	1	GEETA DEVI vs KAMLESH KUMAR SINGH	RINA SINHA DHARMENDRA KUMAR SINHA	
209. C.MISC./473/2020 CIV.WRIT ARISING F	1	ANAND KUMAR THAKUR vs MADHURI KUMARI	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	
210. C.MISC./474/2020 CIV.WRIT ARISING F	1	ANITA SAHAY @ ANITA SINHA vs SHANTI SWARUP	ARUN KUMAR LAL NARESH CHANDRA VERMA NATRAJ VERMA	
211. C.MISC./475/2020 CIV.WRIT ARISING F	1	TUNTUN PASWAN vs THE STATE OF BIHAR	KHATIM REZA	SAJID SALIM KHAN ( SC25 )
212. C.MISC./476/2020 CIV.WRIT ARISING F	1	BASISTH SINGH @ BASHISHTH SINGH @ VASHISHTHA SINGH vs MANU KUMARI	KARANDEEP KUMAR	
213. C.MISC./477/2020 CIV.WRIT ARISING F	1	DURGA LAL GUPTA vs SMT. KAUSHALYA DEVI	SANJAY PARASMANI	
214. C.MISC./478/2020 IA-1/2021 () CIV.WRIT ARISING F	1	SMT. NEELAM DEVI vs MAHADEO PRASAD SAH	SHIV SHANKAR SAH	DRONACHARYA RAM SHANKAR KUMAR ARGHESH KUMAR
215. C.MISC./479/2020 CIV.WRIT ARISING F	1	SATYENDRA KUMAR vs SHIVANI SAHAY	SHIVA SHANKAR PRASAD SINGH PUSHPENDRA PRIYEDARSHI	
216. C.MISC./480/2020 CIV.WRIT ARISING F	1	KALAWATI DEVI vs RAN VIJAY PRATAP SINGH	RAJESH KUMAR SINGH	
217. C.MISC./481/2020 CIV.WRIT ARISING F	1	JHAKARI BIND vs BABU BIND	ACHHAIBAR SINGH	
218. C.MISC./482/2020 CIV.WRIT ARISING F	1	AKASH KUMAR vs MOSTT. SUSHILA DEVI	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH	
219. C.MISC./483/2020 CIV.WRIT ARISING F	1	DALU MALI vs KRIPA CHAUDHARY	ANJANI KUMAR JITENDRA KISHORE VERMA AMIT KUMAR SINHA	
220. C.MISC./484/2020 CIV.WRIT ARISING F	1	MD. GANI @ MD. GHANI @ ABDUL GHANI vs MD. NAYEEM	ASHUTOSH KUMAR GEETA KUMARI SHIKHA ROY	
221. C.MISC./485/2020 CIV.WRIT ARISING F	1	RAJESH KUMAR SINGH, vs DULHIN SANJHARO DEVI,	ADITYA NARAYAN SINGH.1	
222. C.MISC./486/2020 CIV.WRIT ARISING F	1	BIPIN BIHARI DUBEY vs THE STATE OF BIHAR	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	
223. C.MISC./487/2020 CIV.WRIT ARISING F	1	SMT. SOBHITA DEVI @ SMT. SHOBHA DEVI, vs KANHAIYA LAL JHA	SURAJ NARAIN YADAV SAROJ KUMAR	
224. C.MISC./488/2020 CIV.WRIT ARISING F	1	KHALIFAN MANDAL vs DURGA MANDAL	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	
225. C.MISC./489/2020 CIV.WRIT ARISING F	1	VIMLENDRA ROY vs RANJU DEVI	SURESH KUMAR ISHWAR	
226. C.MISC./490/2020 CIV.WRIT ARISING F	1	SHREYA MEHROTRA, vs APOORVA MEHROTRA,	RANJAN KUMAR SINHA SEEMA	
227. C.MISC./491/2020 CIV.WRIT ARISING F	1	UMESH PRASAD @ UMesh SINGH vs KAPIL SINGH	PRITHIVI RAJ SINGH	
228. C.MISC./492/2020 CIV.WRIT ARISING F	1	MOBARAK HUSSAIN vs MOST. SHAHIDA KHATOON	BINOD KUMAR MISHRA	
229. C.MISC./493/2020 CIV.WRIT ARISING F	1	DHARMENDRA KUMAR vs GURIA DEVI	SATYA RANJAN SINHA SEEMA KUMARI	
230. C.MISC./494/2020 CIV.WRIT ARISING F	1	BUNDI LAL URAON @ BUNDI LAL URAW, vs STATE OF BIHAR,	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	MD.KHURSHID ALAM (AAG12)
231. C.MISC./495/2020 CIV.WRIT ARISING F	1	DILIP SINGH vs RAVINDRA SINGH	AJAY KUMAR TIWARY	



232.	C.MISC./496/2020 CIV.WRIT ARISING F	1	NUNU DEVI, vs SMT. CHINTA MANI DEVI,	PANKAJ KUMAR PURUSHOTTAM SHARMA NIRANJAN KUMAR	
233.	C.MISC./497/2020 CIV.WRIT ARISING F	1	RAM SAHELI DEVI vs BALMIKI SINGH	SHUBHESH PANDEY	
234.	C.MISC./498/2020 CIV.WRIT ARISING F	1	PREETI DEVI vs KABINDRA NATH TIWARI	AKHILESHWAR PANDEY RAVI KUMAR	
235.	C.MISC./499/2020 CIV.WRIT ARISING F	1	KAUSHALYA DEVI vs BIHAR STATE SUNNI WAKF BOARD	ASHOK NANDAN PRASAD RAKESH BIHARI SHARAN	
236.	C.MISC./500/2020 CIV.WRIT ARISING F	1	YOGENDRA KUMAR SINGH vs THE STATE OF BIHAR	ANIRUDH KUMAR VERMA RAJEEV KUMAR PATHAK	RISHI RAJ SINHA ( SC19 )
237.	C.MISC./501/2020 CIV.WRIT ARISING F	1	SRI TEJ NARAIN PRASAD vs SMT. KANTI DEVI	MANOJ KUMAR GOURAV PRATAP	
238.	C.MISC./502/2020 CIV.WRIT ARISING F	1	RAMCHANDRA PRASAD vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ALOK CHANDRA SANTOSH KUMAR	KAMESHWAR PRASAD GUPTA (GP10)
239.	C.MISC./503/2020 IA-1/2021 () CIV.WRIT ARISING F	1	USHA DEVI vs PRADEEP KUMAR THAKUR	ARVIND KUMAR SINHA	
240.	C.MISC./504/2020 CIV.WRIT ARISING F	1	SHASHI BHUSHAN MISHRA vs KISHORE NARAIN MISSIR	AMRESH KUMAR SINHA	
241.	C.MISC./505/2020 CIV.WRIT ARISING F	1	MEHTA RAMJI PRASAD vs RAM BHARAT MAHTO	PANKAJ MAIJORWAR NAGADEO CHOUBEY	
242.	C.MISC./506/2020 CONVERTED FROM (C CIV.WRIT ARISING F	1	MD. MAHTAB ANSARI vs KAZMIN PARVEEN	AMAR PRAKASH	
243.	C.MISC./507/2020 CONVERTED( FROM C CIV.WRIT ARISING F	1	MD. HAMID HUSSASIN vs THE STATE OF BIHAR.	PANKAJ KUMAR SINHA	
244.	C.MISC./509/2020 IA-1/2020 () CIV.WRIT ARISING F	1	RAJIV KUMAR AGRAWAL vs JITENDRA NARAYAN AGRAWAL	SANJEEV RANJAN MUKESH KUMAR SINHA DEEPAK KUMAR	PATANJALI RISHI PRERNA RISHI
245.	C.MISC./511/2020 CIV.WRIT ARISING F	2	INDRAJT KUMAR vs BHARTI DEVI	SURESH PRASAD SAH @ BARANWAL	
246.	C.MISC./513/2020 CIV.WRIT ARISING F	1	ASHOK SHARMA @ ASHOK KUMAR vs PUJA DEVI	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	
247.	C.MISC./516/2020 CIV.WRIT ARISING F	1	MD. ILLYAS vs SUPERINTENDENT OF POLICE	BAIDYA NATH THAKUR	
248.	C.MISC./518/2020 CIV.WRIT ARISING F	1	RAMANAND TANTI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH RAJU PRASAD	LALIT KISHORE ( AG )
249.	C.MISC./519/2020 CIV.WRIT ARISING F	1	ARVIND SINGH @ ARVIND SINGH DANGI vs INDU KUMARI	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	
250.	C.MISC./521/2020 CIV.WRIT ARISING F	1	UMESH SAH @ UMESH PRASAD vs DHANESH SAH	GAJENDRA KUMAR SINGH RAJIV KUMAR	
251.	C.MISC./522/2020 CIV.WRIT ARISING F	1	SMT. MEERA DEVI vs THE COMMISSIONER OF DARBHANGA MUNICIPAL CORPORATION	CHANDAN JHA	
252.	C.MISC./523/2020 CIV.WRIT ARISING F	1	NIRAJ KUMAR KHEMKA vs KAILASH KUMAR JHUNJHUNWALA	MANOJ KUMAR RAVI BHATIA	
253.	C.MISC./524/2020 CIV.WRIT ARISING F	1	ANIL KUMAR SINGH vs SUMITA KUMARI ALIAS SUMITA DEVI	NAGENDRA RAI	
254.	C.MISC./525/2020 CIV.WRIT ARISING F	1	SHAMIM EKBAL vs SYED ABU NASAR	DHIRENDRA KUMAR SINHA	
255.	C.MISC./526/2020 CIV.WRIT ARISING F	1	SHRI SURESH TIWARI vs AMRESH TIWARI	RAJENDRA NATH SINHA	
256.	C.MISC./527/2020 CIV.WRIT ARISING F	1	SHANKAR PATHAK vs SMT. KAMLA DEVI	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	
257.	C.MISC./528/2020 CIV.WRIT ARISING F	1	RAMSHANKAR PASWAN vs RANI DEVI	BAIDYA NATH THAKUR	
258.	C.MISC./529/2020 CIV.WRIT ARISING F	1	REKHA RANI vs SANJAY KUMAR	HARISH KUMAR	

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259. C.MISC./530/2020 CIV.WRIT ARISING F	1	KARTIK CHAUBEY @ KARTIK KUMAR CHAUBEY vs KABITA DEVI	GOPAL GOVIND MISHRA	
260. C.MISC./531/2020 CIV.WRIT ARISING F	1	CHANDRA SHEKHAR PRASAD SINGH ALIAS CHANDRASHEKHAR SINGH vs STATE OF BIHAR	AMOL RAJ	LALIT KISHORE (AG)
261. C.MISC./532/2020 CIV.WRIT ARISING F	1	YOGENDRA PRASAD SINGH vs NARENDRA PRASAD SINGH	RAGHUNANDAN KUMAR SINGH RIYA SINGH	
262. C.MISC./533/2020 CIV.WRIT ARISING F	1	VIJAY ANAND vs SMT. SAMIKSHA PANDAY @ SAMIKSHA PANDEY	PRITISH KUMAR LAL	
263. C.MISC./534/2020 CIV.WRIT ARISING F	1	SAHDEO RAI vs ISHIKA KUMARI	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA PRAMOD KUMAR	
264. C.MISC./535/2020 CIV.WRIT ARISING F	1	SUDAMA YADAV vs CHAMARI MISTRY		
265. C.MISC./536/2020 CIV.WRIT ARISING F	1	RAGHU NATH YADAV vs AWADHESH KUMAR SINHA	GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	
266. C.MISC./537/2020 CIV.WRIT ARISING F	1	DEO KUMAR vs AKHILESHWAR PD. SINGH	MUKESH KUMAR NO1	
267. C.MISC./538/2020 CIV.WRIT ARISING F	1	RAM NARESH SINGH vs MANJU DEVI	ASHUTOSH SINGH	
268. C.MISC./539/2020 CIV.WRIT ARISING F	1	RAJ KUMAR YADAV vs SURESH YADAV,	NAGENDRA DUBEY PARMESHWAR VISHWAKARMA	
269. C.MISC./540/2020 CIV.WRIT ARISING F	1	CHANDRIKA PRASAD SINGH @ C P SINGH vs BHARAT RAI	ASHOK KUMAR SINGH	
270. C.MISC./541/2020 CIV.WRIT ARISING F	1	ARVIND KUMAR SHARMA @ ARVIND KUMAR vs SMT. BANDANA @ BANDANA SHARMA	DEEPAK KUMAR SINHA	
271. C.MISC./542/2020 CIV.WRIT ARISING F	1	CHHATRAPATI KAHAR (RAWANI) vs INDRAPATI RAWANI @ INDRAPATI KAHAR	MADAN MOHAN	
272. C.MISC./543/2020 CIV.WRIT ARISING F	1	MADHULIKA SINHA vs SARVIND YADAV @ SARVINDAR YADAV	PRATIK KUMAR SINHA BAL MUKUND PRASAD SINHA VIKASH KUMAR PRAMOD MISHRA	
273. C.MISC./544/2020 CIV.WRIT ARISING F	1	VIJAY KANT JHA vs MOSTT. URMILA DEV		
274. C.MISC./545/2020 CIV.WRIT ARISING F	1	MD. NIZAMUDDIN ALIAS NIZAMUDDIN ANSARI vs MD. JAMAL ANSARI	MANOJ MADHAV BINAY KUMAR	
275. C.MISC./546/2020 CIV.WRIT ARISING F	1	CHAMAK LAL PASWAN vs RENU DEVI	DR. MANOJ KUMAR	
276. C.MISC./547/2020 CIV.WRIT ARISING F	1	AFSAR ALI vs BIBI KULSUM KHATOON	ARVIND KUMAR SINHA ANISUR RAHMAN	
277. C.MISC./548/2020 CIV.WRIT ARISING F	1	JAISHANKAR YADAV @ JAYA SHANKAR YADAV vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	LALIT KISHORE (AG)
278. C.MISC./549/2020 CIV.WRIT ARISING F	1	RAM JAPIT GOPE @ RAM JAPIT RAY @ RAM JAPIT ROY vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	LALIT KISHORE (AG)
279. C.MISC./550/2020 CIV.WRIT ARISING F	1	RAJENDRA TIWARI vs KSHAMA TIWARI	RAJANI KANT PANDEY	
<b>MATTER -2</b>				
280. C.MISC./3/2020 CIV.WRIT ARISING F	2	SHUJAN SINGH vs THE STATE OF BIHAR	SHYAM BIHARI SINGH	RAJ KISHORE ROY (GP18) YOGENDRA KUMAR RAM NARESH RAY
281. C.MISC./4/2020 CIV.WRIT ARISING F	4	MOHAMMAD KASIM ANSARI, vs M/S HOTEL FORT	SANJEEB KUMAR SANJU NAWAL KISHORE SINGH BINOY KUMAR UPENDRA MISHRA	
282. C.MISC./6/2020 CIV.WRIT ARISING F	2	BIBI NASHRIN BEGUM @ NASRIN BEGUM, vs MD. SAMSUDDIN,	BINAY KUMAR MD. NAJMUL HODDA	TARKESHWAR PD. VERMA RAVINDRA KR SINHA NO.2

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283. C.MISC./14/2020 CIV.WRIT ARISING F	2	MANGAL MALAKAR @ MANGAL PRASAD MALAKAR, vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	RISHI RAJ SINHA (SC19)
284. C.MISC./17/2020 CIV.WRIT ARISING F	3	JEET NARAIN CHAUDHARY @ JITAN SINGH vs UDAY NARAIN CHAUDHARY	SURENDRA KUMAR CHOUBEY SANJAY KUMAR	
285. C.MISC./19/2020 CIV.WRIT ARISING F	3	KAPIL MUNI @ KAPIL DEV PRASAD vs KRISHNA PRASAD	RAJESH KUMAR SHARMA SANJANA	RITIKA RANI VIJAY KUMAR VIMAL A.K.SHARMA
286. C.MISC./21/2020 CIV.WRIT ARISING F	3	RAJESH YADAV vs NAINA DEVI	TRIBHUWAN NARAYAN	
287. C.MISC./28/2020 CIV.WRIT ARISING F	4	MITHILESH KUMAR vs THE BIHAR STATE ELECTION COMMISSION	ARVIND PRASAD SINGH SURESH SINGH RABINDRA KUMAR	AMIT SHRIVASTAVA KUMAR SACHIN
288. C.MISC./31/2020 CIV.WRIT ARISING F	4	NIRMAL KUMAR AMBASTHA vs SUBODH KUMAR	HARSHWARDHAN SAHAY VISHWANATH PRASAD	SUMAN KUMAR MISHRA
289. C.MISC./32/2020 CIV.WRIT ARISING F	2	MD. SHAFIQUE ALAM @ MD. SHAFIK NAJMUL HODA ALAM vs MD. AFTAB ALAM IRQUEE		
290. C.MISC./33/2020 CIV.WRIT ARISING F	3	HARISHANKAR RAM vs MOHD. LEYAQUAT ALI	RAKESH KUMAR SHRIVASTAVA	
291. C.MISC./38/2020 CIV.WRIT ARISING F	3	SABITRI DEVI vs BIRENDRA SINGH	BIJAY BHUSHAN PRASAD VANDANA SINGH	
292. C.MISC./40/2020 CIV.WRIT ARISING F	3	MOST. LILAWATI KUER @ LITAWATI DEVI @ NILOUTI DEBI, vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	RAJ KISHORE ROY (GP18)
293. C.MISC./41/2020 CIV.WRIT ARISING F	2	ANIL KUMAR UPADHYAY vs ARTI DEVI	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	
294. C.MISC./43/2020 CIV.WRIT ARISING F	3	SABITA DEVI vs SURESH CHOUDHARY	SUNIL KUMAR PATHAK	
295. C.MISC./47/2020 CIV.WRIT ARISING F	3	DILIP KUMAR BIKRANT, vs NIRAJ KUMAR SRIVASTAVA,	KUNAL TIWARY ANUPAM RAJ ANIKET SINGH GAUHAR ALI	
296. C.MISC./48/2020 CIV.WRIT ARISING F	3	SHAMBHU PRASAD, vs SHANKAR PRASAD,	HANS LAL KUMAR	
297. C.MISC./50/2020 CIV.WRIT ARISING F	3	SANTOSH KUMAR VERMA, vs NEELU DEVI,	SURENDRA KUMAR	
298. C.MISC./52/2020 CIV.WRIT ARISING F	3	BHAGWAN SAH, vs HARI NANDAN PRASAD,	DRONACHARYA ARGHESH KUMAR	
299. C.MISC./53/2020 CIV.WRIT ARISING F	4	DHANO DEVI vs RAM BHAJAN PRASAD	KAMLESH KUMAR PATHAK	
300. C.MISC./54/2020 CIV.WRIT ARISING F	3	ANAND KUMAR GUPTA, vs MRS. GUNJITA GUPTA,	SANJIV SHARAN	
301. C.MISC./55/2020 IA-1/2020 () CIV.WRIT ARISING F	3	RAJESHWARI DEVI, vs SRI GOPAL PRASAD SAH,	RAVINDRA KUMAR CHOUHARY ARBIND KUMAR SINGH	
302. C.MISC./61/2020 CIV.WRIT ARISING F	3	AJANA GHOSH @ CHIKAN vs RAJENDRA KUMAR SINHA	ANURAG SAURAV PRIYAJEET PANDEY ABHINAV ALOK	
303. C.MISC./62/2020 CIV.WRIT ARISING F	3	MOST. VEENA DEVI vs MOTILAL SONAR	DIGVIJAY KUMAR OJHA	RANJAN KUMAR DUBEY ASHISHJ ANAND
304. C.MISC./63/2020 CIV.WRIT ARISING F	3	KUMAR UDAY NARAYAN vs MD. RABANNI KHAN	ANIRUDH KUMAR VERMA	
305. C.MISC./66/2020 CONVERTED (FROM M CIV.WRIT ARISING F	4	AMBER SAXENA, vs ANUPAMA SAXENA,	SANJAY SINHA ATIF INAM AFTAB ALAM SIDDIQUE	
306. C.MISC./67/2020 Converted From (C CONV. FR.C.R. (U/S	3	BASANT RAJ vs BINAY KUMAR VERMA	RAJU GIRI SANTOSH KUMAR MISHRA	
307. C.MISC./73/2020 CIV.WRIT ARISING F	3	ANIL KUMAR @ ANIL PRASAD vs NEERAJ KUMAR @ PINKU	DHIRENDRA NARAIN MALLIK JAI PRAKASH SINGH	
308. C.MISC./75/2020 CIV.WRIT ARISING F	3	SHAMBHU NATH GUPTA, vs SHAIL DEVI,	MALLIKA MAZUMDAR PREM KUMAR	
309. C.MISC./80/2020 CIV.WRIT ARISING F	3	RANI VERMA vs TRILOKI PRASAD VERMA	MANOJ KUMAR MANOJ	

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310. C.MISC./81/2020 CIV.WRIT ARISING F	2	SUDHA SINGH vs MANORMA SINGH @ MANORMA DEVI	RAJESH RANJAN ARUN	LALA SACHINDRA KUMAR ASHOK KUMAR SINHA NO.2
311. C.MISC./82/2020 CIV.WRIT ARISING F	4	NATHUNI SINGH, vs MINTA DEVI,	SHAMBHU PRASAD YADAV	
312. C.MISC./83/2020 CIV.WRIT ARISING F	3	KAILASH RAJAK vs MOSMAT UMA DEVI	DRONACHARYA ARGHESH KUMAR VIJAY BARDHAN PANDEY	
313. C.MISC./84/2020 CIV.WRIT ARISING F	3	SATYENDRA MISHRA @ SATYENDRA KUMAR MISHRA vs ANITA JYOTI	SURENDRA KUMAR MISHRA AJAY KUMAR SINGH	
314. C.MISC./85/2020 CIV.WRIT ARISING F	4	ASHOK MANDAL vs BIJESH ANAND	SUMEET KUMAR SINGH GAURAV PRAKASH	
315. C.MISC./86/2020 CIV.WRIT ARISING F	3	RAM ISHWAR YADAV vs SRI YADAV @ SRI BHAGWAN YADAV	RAMCHANDRA SINGH RAM KUMAR ROY JITENDRA KUMAR SINGH SHANKAR KUMAR	
316. C.MISC./95/2020 CIV.WRIT ARISING F	3	VIJAY SINGH vs JAILENDRA PRASAD	UPENDRA KUMAR KUMARI SUJATA SINHA	
317. C.MISC./98/2020 CIV.WRIT ARISING F	2	RAMESHWAR PASWAN @ RAM ISHWAR PASWAN vs DASHRATH PASWAN	SATYA RANJAN SINHA SEEMA KUMARI	MD. KHURSHID ALAM (AAG12) NEERAJ KUMAR ABHISHEK SINGH
318. C.MISC./102/2020 CIV.WRIT ARISING F	3	MAHAVEER PRASAD SAH @ MAHAVIR PRASAD vs OM PRAKASH SAH VIDYALANKAR	DR. SHASHI SHEKHAR KISHORE PRATIMA KUMARI RAJESH KUMAR RAJAK	
319. C.MISC./109/2020 CIV.WRIT ARISING F	2	SHARDHA DEVI @ SHARDA DEVI @ SARDA DEVI vs BINDHYACHALI KUNWAR	ARABIND NATH PANDEY	PARTH GAURAV ANSHU RAJ SINGH SUBHASH CHANDRA MISHRA NIMISHA PANDEY AMOL RAJ
320. C.MISC./114/2020 CIV.WRIT ARISING F	3	ANAND KUMAR vs ARUN KUMAR MISHRA	NIRANJAN KUMAR ANUPAM RAJ SAURABH BISHWAMBHAR	
321. C.MISC./118/2020 CIV.WRIT ARISING F	3	RAM DAYAL SINGH vs SAHEB SINGH	VIVEKA NAND SINGH	PARTH GAURAV ANSHU RAJ SINGH SUBHASH CHANDRA MISHRA AMOL RAJ NIMISHA PANDEY
322. C.MISC./119/2020 CIV.WRIT ARISING F	3	NIMISHA GUPTA, vs RAJESH KUMAR,	BIPIN BIHARI SINGH	
323. C.MISC./120/2020 CIV.WRIT ARISING F	2	VIJAY MASKARA vs M/S DALMIA CEMENT (BHARAT) LIMITED	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	
324. C.MISC./121/2020 CIV.WRIT ARISING F	3	RAM KRISHNA PD. SINGH ALIAS RAM KRISHNA SINGH vs NAWAL KISHORE SINGH	PARTH GAURAV AMOL RAJ SUBHASH CHANDRA MISHRA UMESH KUMAR SINGH	MRINAL MOHAN N.K.SINGH NAND KISHORE SINGH JITENDRA KUMAR JITENDRA KUMAR MRINAL MOHAN MADHURI KUMARI NAND KISHORE SINGH
325. C.MISC./122/2020 CIV.WRIT ARISING F	2	RADHA DEVI vs SRI ASHOK KUMAR MURARKA	DRONACHARYA RAM SHANKAR KUMAR ARGHESH KUMAR	
326. C.MISC./123/2020 CIV.WRIT ARISING F	3	MD. NABI JAN @ NABI JAN @ JUBAIR vs SHEIKH SHAHID	ASHOK KUMAR SINHA NO.2	LOKESH
327. C.MISC./124/2020 CIV.WRIT ARISING F	2	ONKAR KRISHNA, vs GURIYA KUMARI,	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	
328. C.MISC./126/2020 CIV.WRIT ARISING F	3	SHEOJEE SINGH vs RAGHUNATH SINGH	JITENDRA KISHORE VERMA ANJANI KUMAR	
329. C.MISC./128/2020 CIV.WRIT ARISING F	4	RAM KEWAL PANDIT vs UDAY KUMAR @ UDAY SINGH	UDAY PRATAP SINGH RAJESH KUMAR	
330. C.MISC./129/2020 CIV.WRIT ARISING F	3	CHANDRA SHEKHAR PRASAD vs SMT. VIDYAWATI DEVI	BIMLENDU KUMAR JHA BAUYE JEE JHA (B.J. JHA)	

331. C.MISC./130/2020 CIV.WRIT ARISING F	3 BINOD SINGH @ BINOD KUMAR vs SHIVCHANDRA PRASAD SINGH	RAJEEV RANJAN NO.II	
332. C.MISC./131/2020 CIV.WRIT ARISING F	3 PAPPU KUMAR YADAV vs HANSRAJ BUCHA	KUMAR RAVI SHANKAR	
333. C.MISC./132/2020 CIV.WRIT ARISING F	3 MANIK LALL GUPTA vs ARUN BOSE, HEAD, INVESTORS SERVICE CENTRE, INDIA TOBACCO COMPANY LIMITED	AJAY PRASAD KAUSHAL KUMAR	
334. C.MISC./133/2020 CIV.WRIT ARISING F	2 KAMAL NAYAN TIWARI vs ANNU DEVI	UDAY KUMAR	NITESH KUMAR RAM KRISHNA RAI DINESH PANDEY
335. C.MISC./134/2020 CIV.WRIT ARISING F	3 RANJIT RAI @ RANJIT KUMAR, vs NAND KISHORE PRASAD,	NEERAJ KUMAR ASHUTOSH KUMAR	
336. C.MISC./137/2020 CIV.WRIT ARISING F	2 RAJEET KUMAR @ BADARI DAS @ RANJEET RAM vs RAM ISHWAR RAM	DEEPAK KUMAR SINGH	MRIGANK MAULI
337. C.MISC./142/2020 CIV.WRIT ARISING F	3 NARESH SAO vs SATRUGHAN YADAV	RANJIT KUMAR ANIL KR SINGH NO. 6	SANTOSH KUMAR PANDEY
338. C.MISC./143/2020 CIV.WRIT ARISING F	2 VIJAYNATH TIWARI @BIJAY NATH TIWARI vs SMT. KAUSHALYA DEVI	PAWAN KUMAR SINGH KAMLESH KUMAR	
339. C.MISC./144/2020 CIV.WRIT ARISING F	1 MOST. BACHI KUWAR vs RAJ KISHORE SINGH	ASHOK KUMAR PRASHANT KASHYAP	SANJEEV KUMAR SINGH AJAY KUMAR SINGH UMA KANT PRASAD
340. C.MISC./146/2020 CIV.WRIT ARISING F	3 PRASADI SAH vs POORAN SAH	DHANANJAY KUMAR GUPTA RAJIV RANJAN DEEPAK KUMAR	
341. C.MISC./147/2020 CIV.WRIT ARISING F	2 RAJENDRA RAI vs GAURI DEVI	BIJAY BHUSHAN PRASAD VANDANA SINGH	
342. C.MISC./148/2020 CIV.WRIT ARISING F	2 SULEKHA DEVI @ SULEKHA KUMARI vs RAMISHWAR SINGH	INDU BHUSHAN SUNIL KUMAR	
343. C.MISC./149/2020 CIV.WRIT ARISING F	1 MUKESH KUMAR THAKUR, vs CHIEF EXECUTIVE OFFICER	JITENDRA KISHORE VERMA ABHISHEK ANAND ANJANI KUMAR	RANJEET KUMAR PANDEY
344. C.MISC./150/2020 CIV.WRIT ARISING F	2 SUNIL YADAV vs SUNITA KUMARI	SATYAPAL SINGH	
345. C.MISC./152/2020 CIV.WRIT ARISING F	2 RASHEED ALAM @ SK. RASHID ALAM @ SK. MAMUN RASHID, vs SHABRA KHATOON,	MD. SHAHAB KHALIL WASI AKHTAR	
346. C.MISC./153/2020 CIV.WRIT ARISING F	1 HAFIJ MOHAMMAD HUMAYUN AKHTAR @ H.M. HAMAYUN AKHTAR, vs ZILA PARISHAD,	HANSRAJ	NIKESH KUMAR
347. C.MISC./157/2020 CIV.WRIT ARISING F	1 SUDARSHAN PRASAD vs SMT. RAJPATI DEVI	BAL BHUSHAN CHOUDHARY MANISH KISHORE	BISHWA NATH CHAUDHARY SUNIL PRASAD
348. C.MISC./160/2020 CIV.WRIT ARISING F	2 SANJAY KUMAR JHA vs PUNAM JHA	SHANKAR KUMAR CHOUDHARY AMISH KUMAR	
349. C.MISC./164/2020 CIV.WRIT ARISING F	2 SRI KUMAR INDRADEO, vs SRI MILAN KUMAR SUDHAKAR,	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	JAI PRAKASH VERMA SANGEET DEOKULIAR
350. C.MISC./169/2020 CIV.WRIT ARISING F	2 SUNIL KUMAR vs AMARNATH THAKUR	SANJANA GAURAV KUMAR	SAJID SALIM KHAN (SC25) ARUN KUMAR NIRMAL KUMAR SINHA 3
351. C.MISC./171/2020 CIV.WRIT ARISING F	2 FAZARUL RAHMAN, vs MD. MAQBOOL AHMAD,	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH
352. C.MISC./172/2020 CIV.WRIT ARISING F	2 ANITA DEVI vs SADANAND UPADHYAY	PAWAN KUMAR SINGH JITENDRA PRASAD SINGH	
353. C.MISC./174/2020 CIV.WRIT ARISING F	2 NAGENDRA SINGH vs SUGIYA DEVI	ANIRUDH KUMAR VERMA	
354. C.MISC./177/2020 CIV.WRIT ARISING F	2 RAMTA SINGH @ RAMTA SHARMA, vs RAMADHAR SINGH @ RAMADHAR SHARMA,	GAJENDRA KUMAR RAMADHAR SINGH	
355. C.MISC./178/2020 CIV.WRIT ARISING F	2 MADAN DWIVEDY vs LAL BAHADUR YADAV	SHIV KUMAR DWIVEDY	

356.	C.MISC./183/2020 CIV.WRIT ARISING F	2	SUSHILA DEVI vs MOST. ANNPURNA KUER	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	
357.	C.MISC./184/2020 CIV.WRIT ARISING F	2	HARSHIT MISHRA, vs MADHAV MISHRA,	ALOK KUMAR JHA SANTOSH KUMAR PANDEY RAJNISH KUMAR	ANIL CHANDRA AMIT KUMAR
358.	C.MISC./185/2020 CIV.WRIT ARISING F	2	SRI KAPILDEO PANDEY vs SHRI LALAN UPADHYA	VISHWA RANJAN CHOUDHARY MD. WALIUR RAHMAN	
359.	C.MISC./186/2020 CIV.WRIT ARISING F	2	KESHAV PRASAD AGRAWAL vs JIWAN SAH	JAGDISH PRASAD BHAGAT	
360.	C.MISC./192/2020 CIV.WRIT ARISING F	2	SMT. GURIYA DEVI vs SRI PREM KUMAR	MANAGER SAH MOHIT KUMAR	
361.	C.MISC./194/2020 CIV.WRIT ARISING F	1	SHIV NANDAN TANTI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	RISHI RAJ SINHA (SC19) MANOJ KUMAR RAVI BHATIA
362.	C.MISC./221/2020 CIV.WRIT ARISING F	3	MR. SANDEEP KUMAR SINGH JHA vs MR. JITENDRA KUMAR DATTANI @ JITTU DUTTANI	CHANDAN JHA AMLESH KUMAR VARMA	
363.	C.MISC./224/2020 CIV.WRIT ARISING F	3	RAJESHWAR PRASAD SINGH vs TAPESHWAR SINGH	AMARESH KUMAR SINHA NAGADEO CHOUBEY	
364.	C.MISC./228/2020 CIV.WRIT ARISING F	3	HEWANTI DEVI vs SMT. KAMLA SINGH	NAVIN NIKUNJ NAGENDRA RAI KOSHALENDRA RAI	
365.	C.MISC./233/2020 CIV.WRIT ARISING F	2	RAJIV KUMAR AGRAWAL vs JITENDRA NARAIN AGARWAL	SANJEEV RANJAN	PARTH GAURAV PATANJALI RISHI PRERNA RISHI
366.	C.MISC./238/2020 CIV.WRIT ARISING F	2	KALPANA KUMARI vs UPENDRA GUPTA	RAJEEV RANJAN	RAJESH SINHA
367.	C.MISC./240/2020 CIV.WRIT ARISING F	4	MOST. PREMA DEVI vs SMT. CHANDA DEVI	SHASHANK SHEKHAR JHA	
368.	C.MISC./246/2020 CIV.WRIT ARISING F	3	PRADEEP THAKUR vs SHRI PRABHAT RANJAN	PRAMOD KUMAR DHIRENDRA KUMAR RITESH KUMAR	
369.	C.MISC./250/2020 CIV.WRIT ARISING F	1	SHANKAR RAUT @ SHANKAR RAWAT vs RAMESH VISHWAKARMA	MRIGENDRA KUMAR KUSUM KUMARI	SANJAY KUMAR SHARMA
370.	C.MISC./251/2020 CIV.WRIT ARISING F	3	RAM DEV YADAV, vs SITO YADAV,	SURAJ NARAIN YADAV RANJIT KUMAR YADAV ANNU SHREE POOJA SHREE SWETA KUMARI	
371.	C.MISC./252/2020 CIV.WRIT ARISING F	2	BISHNU SWARUP RAY ALIAS MUNMUNJI RAY vs SHRI RAMJI, SHRI LAXXUMANJI, SHRI JANKIJI, SHRI MAHAVIRJI DEITIES	SANJAY KUMAR OJHA	ANSHUMAN SINGH
372.	C.MISC./253/2020 CIV.WRIT ARISING F	2	DHARAM DEO PRASAD, vs JAGROOP BHAGAT,	KRISHNA KANT SINGH ANIL KUMAR SINHA	AJAY KUMAR PANDEY
373.	C.MISC./254/2020 CIV.WRIT ARISING F	2	AMARDEEP KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR BABITA KUMARI UDBHAV SWATI SINHA RAKESH KUMAR	GYAN PRAKASH OJHA (GA7)
374.	C.MISC./255/2020 CIV.WRIT ARISING F	3	YOGENDRA RAI vs PARVATI DEVI		
375.	C.MISC./257/2020 CIV.WRIT ARISING F	4	PUNAM SINGH @ POONAM DEVI vs THE STATE OF BIHAR	TEJENDRA SINHA BIJAY KUMAR PANDEY	RAJ BALLABH PRASAD YADAV ( AAG11 )
376.	C.MISC./258/2020 CIV.WRIT ARISING F	4	SUJEET KUMAR vs ANITA KUMARI	RAJEEV KUMAR	
377.	C.MISC./259/2020 CIV.WRIT ARISING F	2	MOHAMMAD AZAD vs DISTRICT JUDGE	RADHE SHYAM PRIYA RANJAN PRASAD	BINDHYACHAL SINGH
378.	C.MISC./263/2020 CIV.WRIT ARISING F	4	DIVAKAR KUMAR vs THE STATE OF BIHAR	SANJAY SINHA MD. FAZLE KARIM	SUBASH CHANDRA YADAV (GP15)
379.	C.MISC./264/2020 CIV.WRIT ARISING F	4	MANISH KUMAR vs SHILPI KUMARI	RAJENDRA LAL DAS	
380.	C.MISC./269/2020 CIV.WRIT ARISING F	4	SUMITRA DEVI vs SHIV KUMARI DEVI	ALOK KUMAR ALOK	
381.	C.MISC./272/2020 CIV.WRIT ARISING F	4	SAKINA BIBI vs PASHUPATI RAUT	ANWAR KARIM	

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382. C.MISC./274/2020 CIV.WRIT ARISING F	2	SHAIENDRA KUMAR vs REENA KUMARI @ REENA DEVI	AJIT KUMAR SINGH	ANIL KUMAR DWIVEDI
383. C.MISC./275/2020 CIV.WRIT ARISING F	2	RISHABH VARSHNEY vs PATNA HIGH COURT	SANJEEV KUMAR PREETI	MRIGANK MAULI BINITA SINGH LALIT KISHORE
384. C.MISC./283/2020 CIV.WRIT ARISING F	1	NAVIN KUMAR vs BHARTI KUMARI	BHAVESH KUMAR	RAJ BANSH DUBEY ASHOK KUMAR SINHA
385. C.MISC./284/2020 CIV.WRIT ARISING F	1	SUNNY PRABHAKAR @ SANNI PRABHAKAR @ SUNNY PRABHAKAR vs PINKI KUMARI	SHASHI BHUSHAN KUMAR SANTOSH KUMAR AKASH RAJ ANKUR PRAKASH SINHA	MANOJ KUMAR
386. C.MISC./286/2020 CIV.WRIT ARISING F	1	THE STATE OF BIHAR vs M/S AGROS IMPEX (I) PVT. LTD.	PARIJAT SAURAV ( AC TO AAG 10 ) AJAY KUMAR RASTOGI	NAND KISHORE SINGH JITENDRA KUMAR MRINAL MOHAN
387. C.MISC./299/2020 CIV.WRIT ARISING F	1	BHRIGUNATH PANDEY vs YOGENDRA CHOUBEY	NAVIN NIKUNJ NAGENDRA RAI KASHALENDRA RAI	SANJAY KUMAR PANDEY NO.5
388. C.MISC./300/2020 CIV.WRIT ARISING F	1	MD. MUSLIM @ MUSLIM vs GIRANI PRASAD	SYED. RIZWANUL HAQUE	BRAJ NANDAN SINGH
389. C.MISC./315/2020 CIV.WRIT ARISING F	2	SHYAM SUNDER HISARIA vs NAND KISHORE HISSARIA	ANIL KUMAR	
390. C.MISC./317/2020 CIV.WRIT ARISING F	1	NARAYAN SAH, vs SURI SHA JAFAR,	VIJAY KUMAR	ASHOK PRIYADARSHI
391. C.MISC./318/2020 Converted From (M CIV.WRIT ARISING F	1	VIJAY KUMAR SINGH vs CHANDA DEVI	SANJEEV KUMAR SINGH	
392. C.MISC./333/2020 CIV.WRIT ARISING F	1	LALAN TIWARY vs CHANDANI DEVI	SATYENDRA PANDEY	ANSHU RAJ SINGH PARTH GAURAV AMOL RAJ PRAVEER
393. C.MISC./347/2020 CIV.WRIT ARISING F	1	RADHE SHYAM SAH @ RADHEY SHYAM vs RAM SWAROOP SAH	DR. MANOJ KUMAR VARUNDHARA KUMARI	DEEPAK KUMAR HARISH CHANDRA PATEL RAJIV RANJAN
394. C.MISC./352/2020 CIV.WRIT ARISING F	1	BAIDYANATH RAI vs MEHRUN HUSSAIN	PARTH GAURAV SANGEETA SHARMA AMOL RAJ SUBHASH CHANDRA MISHRA	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN
395. C.MISC./371/2020 CIV.WRIT ARISING F	1	MD. AHSAN ALI @ AHSAN vs THE STATE OF BIHAR	FIROZ AHMAD	MADHAW PRASAD YADAW (GP23) SHRI PRAKASH SRIVASTAVA
396. C.MISC./391/2020 CONVERTED FROM (C CIV.WRIT ARISING F	1	NEELAM JHA vs THE UNION OF INDIA	BIMLESH KUMAR JHA SANJAY SINGH	S.D.SANJAY (ADSG) KUMAR PRIYA RANJAN
397. C.MISC./420/2020 CIV.WRIT ARISING F	1	SUDHIR KUMAR SINGH vs SMT. SUDHIRA JHA	BRISKETU SHARAN PANDEY APRAJITA	AMBUJ NAYAN CHAUBEY PRASHANT KUMAR
398. C.MISC./431/2020 Converted From (C IA-1/2020 ()) CONV. FR.C.R. (U/S	1	SOURISH MANI vs THE STATE OF BIHAR	MUKESH KUMAR JHA BHOLA PRASAD	BIMAL KUMAR BIRENDRA KUMAR
399. C.MISC./460/2020 CIV.WRIT ARISING F	1	VINODA NAND TIWARI @ BINODA NAND TIWARY vs DEWA NAND TIWARY	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	ANSHU RAJ SINGH PARTH GAURAV NEHA PRAVEER
400. C.MISC./508/2020 CONVERTED (FROM C CIV.WRIT ARISING F	1	RAVI KAMTI @ RAVI vs THE STATE OF BIHAR	RATAN KUMAR KUMAR	VINAY KUMAR MISHRA
401. C.MISC./514/2020 IA-1/2020 () CIV.WRIT ARISING F	5	VISHAL SHAH vs MONALISH GUPTA	ANJANI KUMAR JHA	RADHIKA RAMAN ANAND PRAKASH PRABHAKAR RAKESH KUMAR SINHA

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## Consolidated List of Cases of Special Bench, in which mention is allowed.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>Special D.B. of Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay</b>				
<b><u>FOR ORDERS</u></b>				
1.	MJC/179/2018 CONTEMPT- DB	11 DINESH KUMAR vs THE STATE OF BIHAR THROUGH THE REGISTRAR, CO OPERATIVE SOCIETY, BIHAR, PATNA NAMELY NARENDRA PD. MA	NILENDU KUMAR CHOUDHARY	AMIT PRAKASH - GA 13 VIKAS KUMAR
2.	MJC/25/2020	1 THE STATE OF BIHAR vs CHANARIK BAITHA,	BIPIN KUMAR ( AC TO SC 3)	KISHORE KUMAR THAKUR
3.	MJC/811/2020 MODIFICATION- DB	2 SONU KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	VIKASH KUMAR (SC 11)
4.	MJC/534/2021 restoration	1 ANITA DEVI VS THE HINDUSTAN PETROLEUM CORPORATION LIMITED	LAKSHMI KANT SHARMA	

## Special D.B. of which Hon'ble Mr. Justice Vikash Jain be a member

5.	CR. APP (DB)/332/2014 R.I. FOR LIFE(302 IA- 4/2015 (767/2015) IA-5/2015 (1362/2015) IA-6/2016 (1942/2016) IA-7/2019 () CR.APP(DB)	10 UDAY NARAYAN SINGH vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA ABHAY KUMAR SINGH SHANTANU KR.SINGH BHARAT BHUSHAN DINESH MAHARAJ	A.K.SINHAAPP
6.	CR. APP (DB)/863/2014 R.I. FOR 14 YEARS IA-1/2015 (220/2015) IA-2/2015 (1515/2015) IA-3/2016 (1402/2016) IA-4/2017 (748/2017) IA-5/2018 (984/2018) IA-6/2019 () CR.APP(DB)	12 MD. IMTIYAZ @ GUDDU vs THE STATE OF BIHAR	BACHAN JEE OJHA FAKHRUDDIN ALI AHMAD ANJUM PERVEEN	S.B.VERMA APP AKHOURI VIPIN BIHARI SHRIVASTAVA
7.	CR. APP (DB)/175/2015 LIFE IMPRISONMENT IA-1/2015 (363/2015) IA-2/2015 (1026/2015) IA-3/2016 (212/2016) IA-4/2018 (443/2018) IA-5/2018 (1972/2018) IA-6/2021 () CR.APP(DB)	7 RANJIT SINGH vs THE STATE OF BIHAR	OM PRAKASH SINGH	G.P.JAISWALAPP
8.	CR. APP (DB)/996/2016 R.I. FOR LIFE(302 IA- 1/2017 (2139/2017) IA-2/2019 () IA-3/2021 () CR.APP(DB)	8 SHEIKH JAHANGIR vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH MANJIT PATHAK RAGHWENDRA PRATAP SINGH ANUJ DILBAR KRISHNA DR. RAJESH KUMAR SINGH BIRENDRA KUMAR SINGH	SRI AJAY MISHRA SABA ASHFAQE BHAGYA NARAYAN JHA MD. SHAHAB KHALIL
9.	CR. APP (DB)/1091/2016 IMPRISONMENT FOR IA-1/2017 (2234/2017) IA-2/2017 (2414/2017) IA-5/2019 () IA-6/2020 () CR.APP(DB)	7 BABLU YADAV AND ORS VS THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ANIL KUMAR KUNWAR DIGVIJAY SINGH KAMAL KISHORE SINGH ARUN KUMAR SINHA KAMAL KISHORE SINGH ANIL KUMAR	SHASHI BALA VERMA NEERAJ KUMAR ALIAS SANIDH SUBESH SHARMA



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10. CR. APP (DB)/44/2017 4 VED PRAKASH DIPAK @ MUNNU DHANNJAY KUMAR NO 2 SHASHI BALA VERMA  
IMPRISONMENT FOR VS THE STATE OF BIHAR VIJAY SHANKAR  
IA-1/2018 (1708/2018) SHRIVASTAVA  
IA-2/2019 ()  
CR.APP(DB)
11. CR. APP (DB)/172/2017 9 YOGENDRA RAI AWADHESH KUMAR SRI SHIVESH CHANDRA  
IMPRISONMENT FOR VS THE STATE OF BIHAR VIVEKA NAND SINGH MISHRA  
IA-1/2017 (465/2017) RAVI PRAKASH KRISHNA KUMAR YADAV  
IA-2/2018 (885/2018) SHASHI KANT AMAR  
IA-3/2021 () RAKESH KUMAR  
CR.APP(DB)
12. CR. APP (DB)/335/2017 6 DEVENDRA YADAV @ RAVINDRA RAJEEV RANJAN SINHA SRI DILIP KUMAR SINHA  
IMPRISONMENT FOR YADAV GANESH PRASAD YADAV  
IA-1/2017 (2640/2017) vs THE STATE OF BIHAR SHASHANK SHEKHAR  
IA-2/2020 () MD.IMTEYAZ AHMAD  
CR.APP(DB) NILESH KUMAR  
BABITA KUMARI

**Special D.B. of Hon'ble Mr. Justice Ahsanuddin Amanullah & Hon'ble Mr. Justice Madhuresh Prasad**

13. CR. APP (DB)/657/2017 7 NARESH PASWAN AND ANR VIJAY KUMAR SHASHI BALA VERMA  
R.I. FOR LIFE(302 IA-1/2019 ()) MURARI NARAIN  
IA-2/2021 () CHAUDHARY  
CR.APP(DB)

**Special D.B. of Hon'ble Mr. Justice Shivaji Pandey & Hon'ble Mr. Justice Anjani Kumar Sharan**

14. CR. APP (DB)/1298/2017 4 RANJEET KUMAR CHAUHAN @ RADHA MOHAN SINGH SRI ABHIMANYU SHARMA  
R.I FOR LIFE (302 IA-1/2018 (3441/2018) RANJEET CHAUHAN AJAY KUMAR TIWARY MANOJ KUMAR MANOJ  
IA-2/2021 () SAGHIR AHMAD  
IA-3/2021 () SHAILENDRA KUMAR  
CR.APP(DB) DWIVEDI  
RADHA MOHAN SINGH  
VISHAL VIKRAM RANA

**Special D.B. of which Hon'ble Mr. Justice Madhuresh Prasad be a member**

15. CR. APP (DB)/150/2017 9 MD. SAHEB ALAM @ MUNNA NACHIKETA JHA SRI DILIP KUMAR SINHA  
R.I. FOR 15 YEARS VS THE STATE OF BIHAR BINOD KUMAR  
IA-1/2018 (532/2018) AMBASTHA  
IA-2/2020 ()  
CR.APP(DB)
16. CR. APP (DB)/426/2017 2 RAM NATH YADAV SHAILENDRA KUMAR SRI AJAY MISHRA  
IMPRISONMENT FOR VS THE STATE OF BIHAR SINGH  
IA-1/2021 () RAVI RANJAN  
CR.APP(DB)

**Special D.B. of Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice S. Kumar**

17. CR. APP (DB)/1008/2017 6 DHARMENDRA RAI AND ORS MD.IMTEYAZ AHMAD SRI DILIP KUMAR SINHA  
IMPRISONMENT FOR vs THE STATE OF BIHAR NILESH KUMAR  
IA-2/2020 () MALAY KUMAR  
CR.APP(DB) CHOUDHARY

**Special D.B. of Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Partha Sarthy**

18. CR. APP (DB)/117/2020 2 BHIM KUMAR SINGH @ AJAY RAJANI KANT SINGH DILIP KUMAR SINHA  
R.I IMPRISONMENT KUMAR SINGH SANJAY KUMAR  
CR.APP(DB) vs THE STATE OF BIHAR BHAVESH KUMAR SAH

**Special D.B. of which Hon'ble Mr. Justice Rajendra Kumar Mishra be a member**

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19. CR. APP (DB)/446/2015 R.I.FOR LIFE(302, IA-1/2016 (1389/2016) IA-2/2018 (506/2018) IA-3/2019 () IA-4/2019 () IA-5/2021 () CR.APP(DB) 5 ASHOK KUMAR SINGH @ ASHOK CHAUDHARY VS THE STATE OF BIHAR KRISHNA CHANDRA SABAL KUMAR JHA G.P.JAISWALAPP
20. CR. APP (DB)/956/2016 IMPRISONMENT FOR IA-1/2016 (1913/2016) IA-2/2017 (786/2017) IA-3/2019 (26/2019) IA-4/2020 () CR.APP(DB) 10 YASHWANT SINGH @ BANAR KUMHAR VS THE STATE OF BIHAR ANIL KUMAR SINGH SRI SATYA NARAYAN PRASAD
21. CR. APP (DB)/793/2018 IMPRISONMENT FOR IA-1/2018 (2067/2018) IA-2/2019 () IA-3/2021 () CR.APP(DB) 9 MD. MUSTAKIM @ MD. ISRAIL VS THE STATE OF BIHAR BIMAL KUMAR RAMASHANKAR SINGH SRI SHIVESH CHANDRA MISHRA
22. CR. APP (DB)/914/2018 IMPRISONMENT FOR IA-1/2020 () CR.APP(DB) 2 LAL BABU RAWANI VS THE STATE OF BIHAR PRABHAT KUMAR SINGH GANESH PRASAD SINGH ANIRUDH KUMAR SINGH SRI ASHWANI KUMAR SINHA

**Special D.B. of which Hon'ble Mr. Justice Ashutosh Kumar be a member**

23. CR. APP (DB)/407/2016 IMPRISONMENT FOR IA-1/2019 () IA-2/2020 () CR.APP(DB) 8 UMESH SHARMA vs THE STATE OF BIHAR SANJEEV KUMAR SINGH VIKRAM SINGH S.N.PRASADAPP
24. CR. APP (DB)/612/2016 IMPRISONMENT FOR IA-1/2019 () IA-2/2020 () CR.APP(DB) 7 MANOJ KUMAR AND ANR vs THE STATE OF BIHAR ASHOK KUMAR JHA SABITA KUMARI PUSHPENDRA KUMAR SINGH MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY SHASHANK SHEKHAR SRI ABHIMANYU SHARMA BIMLESH KUMAR PANDEY
25. MJC/4493/2018 1 M/S GANGOTRI ENTERPRISES LTD. vs THE STATE OF BIHAR AND ORS LALAN KUMAR RAJ BALLABH PRASAD YADAV - AAG 11

**Special D.B. of which Hon'ble Mr. Justice Prabhat Kumar Singh be a member**

26. CR. APP (DB)/1147/2016 R.I. FOR 12 YEARS IA-2/2021 () CR.APP(DB) 9 MD. FURKAN VS STATE OF BIHAR AND ANR DIWAKAR UPADHYAYA SUNIL KUMAR PATHAK SHYAMAL PRAKASH DHANANJAYA NATH TIWARI ANUJ KUMAR PRIYANKA SINGH SAGRIKA SRI GANESH PRASAD JAISWAL NIVEDITA NIRVIKAR S.D.SANJAY (ADDL.S.G)
27. CR. APP (DB)/1402/2018 IMPRISONMENT FOR IA-1/2018 (3375/2018) IA-2/2020 () CR.APP(DB) 6 RAJIV KUMAR SINGH VS THE STATE OF BIHAR BIMAL KUMAR RAJENDRA KUMAR SURENDRA PRASAD SINGH PRATYUSH SRI DILIP KUMAR SINHA
28. CR. APP (DB)/100/2019 302,34 IA-1/2019 () IA-2/2021 () CR.APP(DB) 5 BIMAL YADAV AND ANR VS THE STATE OF BIHAR DR. RAJESH KUMAR SINGH JYOTSNA KUMARI ABHIMANYU SHARMA
29. MJC/647/2021 modification 1 BHAROSH MAHTO VS THE STATE OF BIHAR SANJAY KUMAR LALIT KISHORE (AG)

**Special D.B. of Hon'ble Hon'ble Mr. Justice Shivaji Pandey & Hon'ble Mr. Justice Prabhat Kumar Singh**

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30. CR. APP (DB)/1003/2019 IMPRISONMENT FOR CR.APP(DB) 3 RAJIV RANJAN @ TUNNA RAI @ RAJIV RANJAN RAY VS THE STATE OF BIHAR ANSUL ANUJ KUMAR ANIL KUMAR SHARMA MANISH KUMAR NO2

**Special D.B. of Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha**

31. CR. APP (DB)/260/2019 AGAINST CONVICTIO IA-1/2020 () CR.APP(DB) 5 RAM BHAJAN RAI vs THE STATE OF BIHAR VASANT VIKAS ALOK CHAUBEY ANUJ KUMAR MADHAV RAJ KM. SHASHI BALA VERMA CHAITANYA SUAROOP SHYAMESHWAR KUMAR SINGH

**Special D.B. of Hon'ble The Chief Justice & Hon'ble Mr. Justice Sudhir Singh**

32. CR. APP (DB)/381/2015 IMPRISONMENT FOR IA-1/2016 (663/2016) IA-2/2018 (174/2018) IA-3/2019 () CR.APP(DB) 3 LALO YADAV vs THE STATE OF BIHAR PRABHU NARAYAN SHARMA KARANDEEP KUMAR ABHISHEK ANAND MANOJ KUMAR BIMAL KUMAR JAI SHANKER PRASAD SANJANA MANISH RAI SHARMA BRAJ NANDAN SINGH AJAY MISHRAAPP RAJEEVA ROY
33. CR. MISC./22508/2021 MOD (DB) MOD (DB) 1 CHUNCHUN BHAGAT VS THE STATE OF BIHAR A.G.

**Special D.B. of Hon'ble The Chief Justice & Hon'ble Mr. Justice Madhuresh Prasad**

34. CR. WJC/292/2020 226,227 IA-1/2021 () HABEAS CORPUS 3 RAM KISHORE SAW vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECTT., HOME DEPTT., GOVT. OF BIHAR, PATNA LAL BABU SINGH SUBHASH KUMAR LALIT KISHORE (AG)

**Special D.B. of Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Mohit Kumar Shah**

35. CR. APP (DB)/1226/2016 R.I.FOR LIFE(302/ IA-1/2016 (2353/2016) IA-2/2018 (46/2018) IA-3/2020 () CR.APP(DB) 10 MD. BHOLLU @ IRSHAD vs THE STATE OF BIHAR AMRESH KUMAR SINHA HARISH KUMAR ARVIND KUMAR MOUAR RAJ KRISHAN JHA SRI AJAY MISHRA AJAY MISHRA (APP) RAJIV PRASHANT

**Special D.B. of Hon'ble Mr. Justice Vikash Jain & Hon'ble Mr. Justice Prabhat Kumar Singh**

36. CR. APP (DB)/337/2016 IMPRISONMENT FOR IA-1/2016 (1661/2016) IA-2/2017 (241/2017) IA-3/2017 (2426/2017) IA-4/2018 (1736/2018) IA-5/2019 () IA-6/2020 () CR.APP(DB) 18 KAMLESH KUMAR SINGH @ KAMAL SINGH vs THE STATE OF BIHAR RAVINDRA KUMAR SINGH J.P.JAISWAL APP ASHOK KUMAR KARNA

**Special D.B. of Hon'ble Mr. Justice Rajendra Kumar Mishra & Hon'ble Mr. Justice Madhuresh Prasad**

37. CR. APP (DB)/582/2018 IMPRISONMENT FOR IA-1/2019 () CR.APP(DB) 5 RANJIT SAH vs THE STATE OF BIHAR RATNAKAR AMBASTHA RAJENDRA PRASAD SAH SRI ASHWANI KUMAR SINHA SHAISHAV KUMAR

**Special D.B. of Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble  
Mr. Justice Rajendra Kumar Mishra**

38. CR. APP  
(DB)/400/2016  
AGAINST CONVICTIO  
IA-1/2016 (2064/2016)  
IA-2/2017 (2386/2017)  
IA-3/2021 ()  
CR.APP(DB)

8 RAM SWARUP YADAV  
vs THE STATE OF BIHAR

GAURI SHANKAR PRASAD SHIVESH CHANDRA  
DEEPAK KUMAR MISHRAAPP

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